

Un-starred Assembly Question No.6

From

The Additional Chief Secretary to Government, Haryana,
Development & Panchayats Department,
Chandigarh.

To

✓ The Secretary,
Haryana Vidhan Sabha,
Chandigarh.

Memo. No.3338-BAP-I(5)-2022/ 4496

Chandigarh, Dated: 25-12-2022

Subject: Un-starred AQ No.6 (14/14/67) asked by Sh. Neeraj Sharma, M.L.A. (Faridabad Nit)

Please find enclosed herewith 10 copies of the reply to the **Un-Starred Assembly Question No.6(14/14/67)** both in Hindi and English.

Kindly acknowledge the receipt in token of having received the same.

Encl.: 10 Copies of reply
English/Hindi.

B Singh
Superintendent BAP-I

for Additional Chief Secretary to Government, Haryana,
Development & Panchayats Department, @

Enst.No. Memo. No.3338-BAP-I(5)-2022/

Chandigarh Dated:

The copies of reply (both in English/Hindi)(as mentioned against each) are forwarded to the following for information and necessary action:—

1. The Special Senior Secy. to Hon'ble Chief Minister, Haryana, Chandigarh.	15 copies
2. The Private Secy. to Hon'ble Parliamentary Affairs Minister, Haryana, Chandigarh.	1 copy
3. The Private Secy. to Hon'ble Development & Panchayats Minister, Haryana, Chandigarh.	1 copy
4. The Chief Secretary to Government of Haryana (CS Office).	2 copies
5. The Chief Secretary to Government of Haryana (in Political Branch).	6 copies
6. The Secretary to Hon'ble Governor of Haryana, Chandigarh.	2 copies
7. The Director, Information & Public Relations Department, Haryana, Chandigarh	4 copies
8. The PS to Additional Chief Secretary to Government, Haryana, Development & Panchayats Department.	1 copy
9. The PA to Director General, Development & Panchayats Department, Haryana, Chandigarh	1 copy
10. The Deputy Director (Legal), Development & Panchayats Department, Haryana, Chandigarh.	5 copies

B Singh
Superintendent BAP-I

for Additional Chief Secretary to Government, Haryana,
Development & Panchayats Department, @

Discretionary Grants Given by the CM and Ministers

6. Sh. NEERAJ SHARMA (Faridabad Nit)

Finance Minister

Will the Chief Minister be pleased to state:-

- a) the name of the organizations to whom discretionary grants have been given by the Hon'ble Chief Minister and other Ministers from May, 2015 to 31st October, 2022 togetherwith the details of the given discretionary grant separately;
- b) the total number of organizations by whom the utilization certificates have been submitted togetherwith the details of the action taken against such organizations by whom said certificates have not been submitted so far; and
- c) the details of the provisions for investigation of utilization certificates?

Devender Singh Babli

Development and Panchayats Minister

Sir

- a) Statements containing the detail of Discretionary Grants given by Hon'ble Chief Minister and other Ministers from May, 2015 to 31st October, 2022 is laid on the table of the house.
- b & c) All the Deputy Commissioners in the state and Under Secretary, CM Cell, being Drawing & Disbursing Officers, have been requested to provide the remaining information. The said information will be submitted in three months time.

मुख्यमंत्री एवं मंत्रियों द्वारा दिया जाने वाले विवेकाधीन अनुदान

6. श्री नीरज शर्मा (फरीदाबाद एन आई टी)

क्या मुख्यमंत्री कृपया बताएंगे कि:-

- (क) उन संस्थानों / संगठनों के नाम क्या हैं जिन्हें माननीय मुख्यमंत्री एवं अन्य मंत्रियों द्वारा मई, 2015 से 31 अक्टूबर, 2022 तक स्वैच्छिक अनुदान दिए गए हैं; तथा स्वैच्छिक अनुदान का पृथक पृथक ब्यौरा क्या है;
- (ख) उन संगठनों की कुल संख्या कितनी हैं जिनके द्वारा उपयोग प्रमाण-पत्र प्रस्तुत किए गए हैं तथा ऐसे संगठनों के विरुद्ध की गई कार्यवाही का ब्यौरा क्या है जिनके द्वारा उक्त प्रमाण पत्र अब तक प्रस्तुत नहीं किए गए हैं; तथा
- (ग) उपयोग प्रमाण पत्रों की जांच के लिए प्रावधानों का ब्यौरा क्या है ?

देवेंद्र सिंह बबली

विकास एवं पंचायत मंत्री

श्रीमान

- (क) मई, 2015 से 31 अक्टूबर, 2022 तक माननीय मुख्यमंत्री एवं अन्य मंत्रियों द्वारा दिए गए विवेकाधीन अनुदानों का विवरण सदन के पटल पर रखा गया है।
- (ख व ग) राज्य के सभी उपायुक्तों और अवर सचिव, सीएम सैल को, आहरण और संवितरण अधिकारी होने के नाते, शेष जानकारी प्रदान करने का अनुरोध किया गया है। उक्त सूचना तीन माह में प्रस्तुत कर दी जाएगी।

Allocation of Discretionary Grants sanctioned by Sh.Manohar Lal, Hon’ble Chief Minister, Haryana, Chandigarh for the financial year 2015-16.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.CMH-1GA/2015/3193 dt.05.5.2015	Distt. Bar Building, Hisar. “For Provided to updated the library, E-library, Furniture, Compters, Wi-Fi .”	51,00,000	SDO (C)Hisar
2	U.O.No.CMH-1GA/2015/3197 dt.05.5.2015	Guru Arjun Dev Gurudwara Dera Sahib Assandh, Karnal. “1.For construction of Dining Hall. 2.For construction of Boundary Wall. Rs. Ten Lacs each for the use of community as whole.”	20,00,000	SDO (C)Assandh
3	U.O.No.CMH-1GA/2015/3201 dt.05.5.2015	Bar Association Assandh, Karnal. “For purchase of Library books.”	10,00,000	-do-
4	U.O.No.CMH-1GA/2015/3205 dt.05.5.2015	Guru Arjun Dev. Sr. Sec. School Assandh, Karnal. “For construction of School Rooms.”	11,00,000	-do-
5	U.O.No.CMH-1GA/2015/3209 dt.05.5.2015	Rashtriya Gaushala, Dharouli (Safidon), Jind. “For purchase of fodder.”	11,00,000	SDO (C) Safidon
6	U.O.No.CMH-1GA/2015/3213 dt.05.5.2015	Adarsh Kanya Gurukul, Pillukhera Mandi, Jind. “For construction of bu ilding.”	11,00,000	-do-
7	U.O.No.CMH-1GA/2015/3217 dt.05.5.2015	Dr. Bhim Rao Ambedkar Welfare Committee, Kurukshetra. “For construction of Ambedkar Bhawan &	25,00,000	SDO © Kurukshetra
8	U.O.No.CMH-1GA/2015/3276 dt.06.05.2015	Society for the Care of the Blind, Chandigarh. “For the welfare of blind students.”	11,00,000	SDO (C) Panchkula.
9	U.O.No.CMH-1GA/2015/3284 dt.06.05.2015	Chandigarh Press Club. “1. For welfare of Journalists. 2. For development of media activities. 3. To improve infrastructures of Press Club.”	11,00,000	-do-
10.	U.O.No.CMH-1GA/2015/3280 dt.06.05.2015	Akhil Bhartiya Maharishi Dayanand Gaushala Bainsi. “1. For purchase of fodder.”	5,00,000	SDO (C) Meham.
11	U.O.No.CMH-1GA/2015/3319 dt.07.05.2015	Shree Chetan Dass Gau Samvardhan Sansthan, Village-Sangel, Distt.-Mewat. “For construction of sheds.”	11,00,000	SDO (C) Mewat at Nuh.
12	U.O.No.CMH-1GA/2015/3323 dt.07.05.2015	Sardar Vallab Bhai Patel Public School, Samalkha, Distt.Panipat. “For the const. of building.”	5,00,000	SDO (C) Samalkha.
13	U.O.No.CMH-1GA/2015/3389 dt.11.05.2015	Swami Amardev Vidhayala Trust, Tehsil-Pataudi, Distt.-Gurgaon. “For construction of Amar Sarowar.”	50,00,000	SDO (C) Pataudi.
14	U.O.No.CMH-1GA/2015/3393 dt.11.05.2015	Swami Amardev Vidhayala Trust, Tehsil-Pataidi, Distt.-Gurgaon. “For construction of Amar Sarowar.”	50,00,000	-do-
15.	U.O.No.CMH-1GA/2015/3495 dt.14.05.2015	Sh. Manohar Lal R/o H.No. 58/11, Ram Nagar, Distt.-Karnal. “For financial assistance due to death of his wife.(Compensate due to accident).”	2,00,000	SDO (C) Karnal.
16	U.O.No.CMH-1GA/2015/3499 dt.14.05.2015	Sh. Manoj R/o New Ram Nagar, Distt.-Karnal. “For financial assistance due to death of his mother, (Compensate due to accident).”	2,00,000	-do-
17.	U.O.No.CMH-1GA/2015/3503 dt.14.05.2015	Sh. Tej Parkash S/o Swarn Kumar, R/o House no. 173, Gali No. 4, Gandhi Nagar, Distt.-Karnal. “For financial assistance due to death of his wife and son, (Compensate due to accident).”	2,00,000	-do-
18.	U.O.No.CMH-1GA/2015/3629 dt.19.05.2015	Gow Raksha Sadan, Naharpaar, Mawai Gaushala, Old Faridabad. “For construction of shed for cows.”	11,00,000	SDO (C) Faridabad.
19	U.O.No.CMH-1GA/2015/3719 dt.25.05.2015	Miss Anita Devi (P/SI) Provisional Sub Inspector H.No.206, Navdeep Colony Azad Nagar, Hisar. “For participation in International Everest Expedition 2015.”	5,00,000	SDO (C) Hisar.
20	U.O.No.CMH-1GA/2015/3907 dt.29.05.2015	SMB Gita Senior Secondary School, Kurukshetra. “For construction of multipurpose hall.”	50,00,000	SDO (C) Kurukshetra.
21	U.O.No.CMH-1GA/2015/3911 dt.29.05.2015	Gita Niketan Awasiya Vidyalaya, Kurukshetra. “For construction of additional building of Luv-Kush Hostel.”	50,00,000	-do-
22	U.O.No.CMH-1GA/2015/4155, dt. 10.06.2015.	Principal Medical Officer, BBMB Hospital, Nangal, Distt.-RoopNagar (Punjab). “For construction of BBMB Hospital building.”	51,00,000	Under Secretary, (General),to Govt. Harvana.
23	U.O.No.CMH-1GA/2015/4486, dt. 22.06.2015.	Deputy Commissioner, Yamuna Nagar. “For financial assistance to Ms. Manya Singh D/o Sh. Nagender Singh R/o YNR being poor.”	1,00,000	SDO(C) Yamuna Nagar
24	U.O.No.CMH-1GA/2015/4555, dt. 25.06.2015.	Deputy Commissioner, Kaithal. “For financial assistance to the family of Late Sh. Munish Kumar S/o Sh. Naresh Mittal C/o M/s. Jeetu Mal Amrit Lal, Near Society Gate, New Anaj Mandi, Kaithal to compensate the death of his son who was shot dead by dacoits.”	5,00,000	SDO(C) Kaithal
25	U.O.No.CMH-1GA/2015/4777, dt. 03.07.2015.	Deputy Commissioner, Karnal. “For further expansion to E-Library, Karnal.”	10,00,000	SDO(C) Karnal.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
26	U.O.No.CMH-1 GA/2015/4781, dt.03.07.2015.	Deputy Commissioner, Yamuna Nagar. “For financial assistance to Sh. Gulab Singh S/o Late Thakur Bakherhu Singh, H.No. 104, Inderlok Streek, Opp. Gaba Hospital, Yamuna Nagar for publishing a book titled as “Babul Bas ab Aur Nahin” on the issue ‘Beti Badhao-Beti Pahao’ campaign.”	50,000	SDO(C) Yamuna Nagar.
27	U.O.No.CMH-1 GA/2015/5193 dt.17.07.2015	Sewa Bharti Haryana Pardesh, Abhimanyu Vyayamshala, Arjun Gate, Karnal. “For purchase of material for opening of Skill Development Centre at Karnal.”	5,00,000	SDO (C) Karnal
28	U.O.No.CMH-1 GA/2015/5551 dt.03.08.2015	Shri Ram Krishan Adarsh Gaushala, Dikadala (Regd.), Samalkha, Panipat. “For extension of cow shed, construction of shed for storage of fodder and arrangement of drinking water for cows.”	21,00,000	SDO (C) Samalkha
29	U.O.No.CMH-1 GA/2015/5693 dt.06.08.2015	Deputy Commissioner, Karnal. “For Award/Incentive for the groups of children participated in the function of S.B.S. Sr. Sec. School, Karnal.	1,05,000	SDO (C) Karnal
		i) Two students of S.D. Adarsh Public School, Karnal (Solo Song- Rs. 21000 each).		
		ii) Five Students of Shardhanand Anathalya Trust (Regd.) Karnal (Rs. 21000).		
		iii) Eight students of Sant Nikka Singh Public School, Zarifa Farm, Karnal (Rs. 21000).		
		iv) Nineteen students of S.B.S. Sr. Sec. School, Karnal (Rs. 21000).		
30	U.O.No.CMH-1 GA/2015/5730 dt.10.08.2015	Shri Guru . Samajsudhar Sanstha, Jatan Gate, Lado Bagri, Karnal. “For construction of Dharamshala.”	6,00,000	SDO (C) Karnal
31	U.O.No.CMH-1 GA/2015/5909 dt.14.08.2015.	Shri Triveni Dham Gaushala, Gahlab, Distt. Palwal. “For construction of Shed.”	5,00,000	SDO(C) Hathin
32	U.O.No.CMH-1 GA/2015/5913 dt.14.08.2015.	Amar Shaheed Dada Kanha Gaushala, Bahin, Distt. Palwal. “For construction of Shed and Boundary Wall.”	5,00,000	-do-
33.	U.O.No.CMH-1 GA/2015/5917 dt.14.08.2015.	Shri Krishna Gaushala, Chaubisi, Distt. Palwal. “For construction of Shed and Boundary Wall.”	5,00,000	SDO(C) Hodel
34	U.O.No.CMH-1 GA/2015/5921 dt.14.08.2015.	Baba Golamdas Gaushala, Marrauli, Distt. Palwal. “For construction of Shed and Boundary Wall.”	5,00,000	-do-
35.	U.O.No.CMH-1 GA/2015/5925 dt.14.08.2015.	Shri Radhe Gau Sewa Samiti, Jodhpur, Distt. Palwal.“For construction of Boundary Wall.”	5,00,000	SDO(C) Palwal
36	U.O.No.CMH-1 GA/2015/5929 dt.14.08.2015.	Shri Sidh Baba Gaushala, Sew Samiti, Bheduki, Distt. Palwal. “For construction of Shed and Boundary Wall.”	5,00,000	SDO(C) Hodel
37	U.O.No.CMH-1 GA/2015/5917 dt.14.08.2015.	Shri Shri 1008 Narsingh Das Gau Sewa Samiti, Prithla, Distt. Palwal. “For construction of Shed and Boundary Wall.”	5,00,000	SDO(C) Palwal
38	U.O.No.CMH-1 GA/2015/5937 dt.14.08.2015.	Brahaman Sabha, Palwal, Brahaman Sabha Bhawan, opposite D.G. Khan School, Bhagwan Parshu Ram Road (Railway Road), Distt. Palwal. “For construction of Hall and Rooms.”	11,00,000	SDO(C) Palwal
39	U.O.No.CMH-1 GA/2015/5941	Prayas Social Welfare Society, Prayas Welfare Bhawan, Ballabgharh-Mohna Road, Near Govt. High School,	5,00,000/-	SDO (C) Faridabad
40	U.O.No.CMH-1 GA/2015/6037 dt.19.08.2015.	Sindhu Bhawan Trust, #1681, Main Bazar, Paharganj, New Delhi. “For construction of Sindhu Bhawan.”	11,00,000/-	Under Secretary, (General), to Govt. Haryana.
41	U.O.No.CMH-1 GA/2015/6041 dt.19.08.2015.	Deputy Commissioner, Jind. “For financial assistance/incentive to encourage the social causes of ‘Swachhta Abhiyan’ and ‘Beti Bachao Beti Padhao Abhiyan’ to Damini D/o Sh. Kuldeep and Chanchal D/o Sh. Jagdeep R/o Hakikat Nagar, Patiala Chowk, Jind.”	2,00,000/-	SDO(C) Jind
42	U.O.No.CMH-1 GA/2015/6667 dt.24.09.2015.	Punjab & Haryana High Court Bar Association, Chandigarh. “For the installation of ACs in the premises of the Bar Association.”	1,00,00,000/-	Under Secretary, (General),to Govt.of Haryana.
43	U.O.No.CMH-1 GA/2015/6828 dt.30.09.2015.	Deputy Commissioner, Karnal. “For financial assistance to Sh. Tej Parkash S/o Sh. Swarn Kumar, R/o House No. 173, Gali No. 4, Gandhi Nagar, Karnal due to death of his wife Himani and son Abhishek.”	2,00,000/-	SDO(C) Karnal.
44	U.O.No.CMH-1 GA/2015/6968 dt.	Maharaja Agrasen Hospital Charitable Trust (Regd.) Rohtak Road, West Punjabi Bagh, New Delhi. “For	1,00,00,000/-	Under Secretary (General) to Govt.
45	U.O.No.CMH-1 GA/2015/7338 dt.26.10.2015.	Gandhi Memorial National College, Ambala Cantt. “For renovation of classrooms, purchase of furniture and equipments.”	31,00,000/-	SDO(C) Ambala
46	U.O.No.CMH-1 GA/2015/7402 dt.29.10.2015.	Vanavashi Kalyan Asharam, Opp. Sabji Mandi, Rohtak Gate, Bhiwani. “For purchase of ambulance.”	10,00,000/-	SDO(C) Bhiwani.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
47	U.O.No.CMH-1 GA/2015/7451 02.11.2015.	dt. Go Raksha Savardan Prakoshat (Muslim Rashtriya Manch), 606, 5 th Floor, HIG DDA Flats, Block-1, Motia Khan, Rani Jhansi Apartments, Delhi. “For construction of Cow Sheds in Mewat District.”	11,00,000/-	Under Secretary (General) to Government of Haryana.
48	U.O.No.CMH-1 GA/2015/7511 02.11.2015.	dt. Sahkar Bharti-Haryana, Kashyap Bhawan, Sector 13-17, Main Road, Near Barsat Road, Panipat. “For office training, research, writing of literature and Skill Development.”	11,00,000/-	SDO(C) Panipat.
49	U.O.No.CMH-1 GA/2015/7454 02.11.2015.	dt. Shri Jagdamba Devi Pankha Dangal Committee (Regd.), Karnal. “For completion of 8 rooms for Wrestlers being constructed in Ram Vyayamshala near Ramleela Ground, Karnal.”	11,00,000/-	SDO(C) Karnal.
50	U.O.No.CMH-1 GA/2015/7459 02.11.2015.	dt. Deputy Commissioner, Karnal. “For financial assistance to Sh. Naveen Kumar S/o Sh. Madan Lal R/o Ward No.5, Pipal Chowk, Assandh, Distt.-Karnal to participate in Commonwealth Games to be held at Canada from 25.11.2015 to 06.12.2015 in Power Lifting.”	51,000/-	SDO(C) Assandh.
51	U.O.No.CMH-1 GA/2015/7922 17.11.2015.	dt. Tarun Kranti Manch Trust, #70, Defence Enclave, Vikas Marg, Delhi. “For construction of Hostel for Students at Tehsil Basantpur, Senthli, Distt.-Gaziabad (Delhi-Meerut National Highway).	11,00,000/-	Under Secretary (General) to Government of Haryana.
52	U.O.No.CMH-1 GA/2015/8586 15.12.2015.	dt. NIFAA (National Integrated Forum of Artists & Activists), 2037, Sector-7, Urban Estate, Karnal. “For promoting the social and cultural activities of NIFAA (National Integrated Forum of Artists & Activists), Karnal.	5,00,000/-	SDO(C) Karnal.
53	U.O.No.CMH-1 GA/2015/8591	Sh. Tharu Ram Arya Girls Senior Secondary School, Bhimsain Colony, Ballabgarh, Distt.-Faridabad, (Affl.	11,00,000/-	SDO(C) Ballabgarh.
54	U.O.No.CMH-1 GA/2015/8596 15.12.2015.	dt. Baba Shri Chand Senior Secondary School, Mandi, District-Kurukshetra. “For construction of School building of Baba Shri Chand Senior Secondary School, Mandi, District-Kurukshetra.	11,00,000/-	SDO(C) Pehowa.
55	U.O.No.CMH-1 GA/2015/8609 15.12.2015.	dt. Bar Association Hathin, Distt.-Palwal. “For Digital Library, Furniture for Bar Room and Computer Sets etc.”	21,00,000/-	SDO(C) Hathin.
56	U.O.No.CMH-1 GA/2015/8614 15.12.2015.	dt. Bar Association Palwal. “For Digital Library, setting up of lift etc.”	21,00,000/-	SDO(C) Palwal.
57.	U.O.No.CMH-1 GA/2015/8619 15.12.2015.	dt. Sarswati Mahila College, Palwal. “For Skill Development Centre.”	11,00,000/-	-do-
58.	U.O.No.CMH-1 GA/2015/579 03.02.2016.	dt. Arya Bal Bharti Public School, G.T. Raod, Panipat, District-Panipat. “For development of Arya Bal Bharti Public School, G.T. Road, Panipat.	21,00,000/-	SDO(C) Panipat.
		Same at Sr. No.60. Pl. Not Count		
59	U.O.No.CMH-1 GA/2015/8580 15.12.2015.	dt. Deputy Commissioner, Mohindergarh. “1. For financial assistance of Rs.1.00 lac to Sh. Lavan Kumar S/o Sh. Deputy Ram Sharma R/o Village-Jasavas, PO Beri, Distt.-Mohindergarh for securing Bronze Medal in National SAMBO Championship held at Hisar in the month of April,2010 and Bronze Medal in World Championship of SAMBO Stars held at Tashkent in the month of June 2011	2,00,000/-	SDO(C) Mohindergarh.
		2.For financial assistance of Rs.1.00 lac to Sh. Lalit Narain S/o Sh. Deputy Ram Sharma R/o Village-Jasavas, PO Beri, Distt.-Mohindergarh for securing Bronze Medal in Asian SAMBO Championship held at Tashkent in the month of June,2010.”		
60	U.O.No.CMH-1 GA/2015/579 03.02.2016.	dt. Arya Bal Bharti Public School, G.T. Raod, Panipat, District-Panipat. “For development of Arya Bal Bharti Public School, G.T. Road, Panipat.	21,00,000/-	SDO(C) Panipat.
61	U.O.No.CMH-1 GA/2015/616 05.02.2016.	dt. Shiv Anand Giri Charitable Hospital, Meham, Distt.-Rohtak. “For renovation, maintenance, furniture and medicines for Shiv Anand Giri Charitable Hospital, Meham, Distt.-Rohtak.”	5,00,000/-	SDO(C) Meham
62	U.O.No.CMH-1 GA/2015/621 05.02.2016.	dt. Sri Krishan Gau Shala, Meham, Distt.-Rohtak. “For renovation and earth filling in Sri Krishan Gau Shala, Meham, Distt.-Rohtak.”	5,00,000/-	-do-
63.	U.O.No.CMH-1 GA/2015/626 05.02.2016.	dt. Kakaro wali Ramlila, Gandhi Nagar, Rohtak. “For renovation & extension of stage.”	11,00,000/-	SDO(C) Rohtak.
64	U.O.No.CMH-1 GA/2015/631 05.02.2016.	dt. Shri Ramlila Utsav Committee, Old ITI ground, Rohtak. “For presentation & publicity of Ramlila.”	11,00,000/-	-do-
65.	U.O.No.CMH-1 GA/2015/636 05.02.2016.	dt. Shri Sanatan Dharam Punjabi Ramlila Club, (Regd.), Partap Chowk, Rohtak. “For completion of flooring & wall tiles in indoor Ramlila Ground.”	11,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
66.	U.O.No.CMH-1 GA/2015/641 05.02.2016.	dt. Shri Prachin Local Ramlila Society, Old Bus Stand, Rohtak. “For completion of flooring & wall tiles in marriage hall within the premises of Ramlila Ground.”	11,00,000/-	-do-
67.	U.O.No.CMH-1 GA/2015/646 05.02.2016.	dt. Gujjar Kanya Vidya Mandir, Devdhar, (Yamunanagar) District-Yamuna Nagar. “For construction of hostel building of Gujjar Kanya Vidya Mandir, Devdhar, Yamuna Nagar.”	50,00,000/-	SDO(C) Yamuna Nagar.
68	U.O.No.CMH-1 GA/2015/651 05.02.2016.	dt. Saraswati Vidhya Mandir, Jagadhari, District-Yamuna Nagar. “For construction of Vir Savakar Block in Saraswati Vidhya Mandir.”	25,00,000/-	SDO(C) Yamuna Nagar.
69	U.O.No.CMH-1 GA/2015/656 05.02.2016.	dt. Tehri Garhwal Gram Sudhar Samiti, Yamuna Nagar. “For construction of Dharamshala of Tehri Garhwal Gram Sudhar Samiti.”	5,00,000/-	-do-
70.	U.O.No.CMH-1 GA/2015/661 05.02.2016.	dt. Utrakhand Samaj Pritinidhi Sabha, Haryana Pardesh, Yamuna Nagar. “For promoting the Uttaranchal Culture by Utrakhand Samaj Pritinidhi Sabha, Haryana Pardesh, Yamuna Nagar.”	11,00,000/-	-do-
71.	U.O.No.CMH-1 GA/2015/666 05.02.2016.	dt. Kumoan Hitkari Sabha, Yamuna Nagar. “For construction of Dharamshala of Kumaon Hitkari Sabha, Yamuna Nagar.”	5,00,000/-	-do-
72.	U.O.No.CMH-1 GA/2015/675 05.02.2016.	dt. Yuva Gramin Vikas Sewa Samiti Uchana, VPO-Uchana, District-Karnal. “For construction of Choupal for Punjabi Society in Village Uchana.”	5,00,000/-	SDO(C) Karnal.
74	U.O.No.CMH-1 GA/2015/681 05.02.2016.	dt. Deputy Commissioner, Sonapat. “For financial assistance of Rs. 1.50 lac to Ms Lalita Dahiya D/o Sh. Udey Vir Singh, #393/24, Arya Nagar, Sonapat for participating in Mix Doubles, Brazil Open Grand Pix, 2015 from 24 th – 29 th November,2015 for Rio Olympic Qualification Matches	1,50,000/-	SDO(C) Sonapat.
75	U.O.No.CMH-1 GA/2015/687 05.02.2016.	dt. Deputy Commissioner, Gurgaon. “For financial assistance of Rs. 1.50 lac to Sh. Dinesh Chaudhary S/o Sh. Jangi Ram R/o # 121/6, Haly Mandi, Pataudi, Distt.-Gurgaon for participating in Mix Doubles, Brazil Open Grand Pix, 2015 from 24 th -29 th November, 2015 for Rio Olympic Qualification Matches.”	1,50,000/-	SDO(C) Pataudi.
76	U.O.No.CMH-1 GA/2015/671 05.02.2016.	dt. Centre for Economic Policy Reasearch, #36, Shivalik Vihar Homes, Sector-127, Mohali-140301.(Punjab). “For infrastructure development and library Books.	11,00,000/-	Under Secretary, (C.M. Cell-II) to Govt. of Harvana.
77	U.O.No.CMH-1 GA/2015/881 10.02.2016.	dt. District Bar Association, Panchkula. “For construction of New Lawyers Chambers in District Court Complex, Panchkula.”	21,00,000/-	SDO(C) Panchkula
78	U.O.No.CMH-1 GA/2015/886 10.02.2016.	dt. Sant Kabir Sabha Panchkula (Regd). “For construction of Kabir Bhawan.”	22,00,000/-	-do-
79.	U.O.No.CMH-1 GA/2015/1091 17.02.2016.	dt. Cricket Federation of Haryana. (Regd.). “For organizing the tournament.”	5,00,000/-	-do-
80.	U.O.No.CMH-1 GA/2015/1086 17.02.2016.	dt. Taekwondo Sports Association Haryana, 154-L, Model Town, Yamuna Nagar, Haryana. “For purchasing of Training equipments and organizing the training camps and championships.”	5,00,000/-	SDO(C) Yamuna Nagar.
81	U.O.No.CMH-1 GA/2015/1102 18.02.2016.	dt. Shri Sanatan Dharam Mahavir Dal, Regd., Ladwa (Kurukshetra). “For installation of Ultrasound Machine at Mahavir Dal Dharmarth Hospital Ladwa.”	3,00,000/-	SDO(C) Thanesar.
82	U.O.No.CMH-1 GA/2015/1106 18.02.2016.	dt. Saini Samaj Dharamshala, Kurukshetra. “For construction of Hall.”	5,00,000/-	-do-
83.	U.O.No.CMH-1 GA/2015/1110 18.02.2016.	dt. Gram Panchayat Bahadurpura, Block-Thanesar, Kurukshetra. “For construction of Community Hall.”	10,00,000/-	-do-
84.	U.O.No.CMH-1 GA/2015/1114 18.02.2016.	dt. Sunrise Educational Society, VPO Bargat, Distt.-Kurukshetra. “For construction of Rooms.”	6,00,000/-	-do-
85.	U.O.No.CMH-1 GA/2015/1118 18.02.2016.	dt. Govt. Sr. Secondary School, Babain, VPO- Babain, Distt.-Kurukshetra. “For purchase of Taat Patti, Dustbins and Furniture.”	1,00,000/-	SDO(C) Shahabad (M).
86	U.O.No.CMH-1 GA/2015/1308 26.02.2016.	dt. Deputy Commissioner, Jind. “For financial assistance of Rs. 2.00 lacs to Ms. Sakshi D/o Sh. Nasib Singh R/o Bhiwani Road, Jind (Handball Player) for treatment/surgery of her knee being a poor.”	2,00,000/-	SDO(C) Jind.
87	U.O.No.CMH-1 GA/2015/1464 29.02.2016.	dt. Dr. B.R. Ambedkar Social Development Organisation, Safidon, Distt.-Jind. “For construction work of Bhawan.”	5,00,000/-	SDO(C) Safidon.
88	U.O.No.CMH-1 GA/2015/1472 29.02.2016.	dt. Maharaja Sur Saini Dharamshala Samiti, Safidon, Distt.-Jind. “For construction work of Dharamshala.”	5,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
89.	U.O.No.CMH-1 GA/2015/1488 dt. 29.02.2016.	Dr. B.R. Ambedkar Welfare Society, Guru Ravi Dass Dharamshala, Safidon Road, Jind. “For construction of Hall.”	5,00,000/-	SDO(C) Jind.
90	U.O.No.CMH-1 GA/2015/1314 dt. 26.02.2016.	District Tax Bar Association, Faridabad. “For purchase of Library Books.”	1,00,000/-	SDO(C) Faridabad.
91	U.O.No.CMH-1 GA/2015/1318 dt. 26.02.2016.	Go Manav Seva Trust (Regd.) Goshala, Vill.Uchagaon, Ballabhgarh, Distt.-Faridabad. “For construction of shed.”	8,00,000/-	SDO(C) Ballabgarh.
92	U.O.No.CMH-1 GA/2015/1322 dt. 26.02.2016.	Subash Nagar Welfare Association, Old Press Colony, Ballabgarh, Distt.-Faridabad. “For construction of hall.”	5,00,000/-	-do-
93.	U.O.No.CMH-1 GA/2015/1326 dt. 26.02.2016.	Prajapati Mahasangh (Regd.), Faridabad. #2754, Sector-2, Ballabhgarh, Distt.-Faridabad. “For construction of Dharamshala.”	10,00,000/-	-do-
94.	U.O.No.CMH-1 GA/2015/1330 dt. 26.02.2016.	Sri Viskarma Welfare Trust (Regd.) Tirkha Colony, Ballabgarh, Distt.-Faridabad. “For construction of Dharamshala.”	5,00,000/-	-do-
95.	U.O.No.CMH-1 GA/2015/1387 dt. 29.02.2016.	Varisht Nagrik Sewa Manch (Regd.), Sector-19, Faridabad. “For purchase of Furniture & Books for Library.”	1,00,000/-	SDO(C) Faridabad.
96	U.O.No.CMH-1 GA/2015/1391 dt. 29.02.2016.	Senior Citizen Welfare Society (Regd.), Community Centre, Sector-16, Faridabad. “For purchase of Furniture & Books for Library.”	1,00,000/-	-do-
97.	U.O.No.CMH-1 GA/2015/1395 dt. 29.02.2016.	Senior Citizen Forum (Regd.), Community Centre, Sector-14, Faridabad. “For purchase of Furniture & Books for Library.”	1,00,000/-	-do-
98.	U.O.No.CMH-1 GA/2015/1399 dt. 29.02.2016.	Uttranchal Mitra Mandal (Regd.), #1017, Housing Board Colony, Sector-18, Faridabad. “For construction of Building/Rooms in Uttranchal Bhawan.”	4,00,000/-	-do-
99.	U.O.No.CMH-1 GA/2015/1403 dt. 29.02.2016.	Gow Raksha Sadan (Regd.) Naharpur, Village-Mawai, Distt.-Faridabad. “For purchase of Fodder & construction of Shed.”	2,00,000/-	SDO(C) Faridabad.
100	U.O.No.CMH-1 GA/2015/1407 dt. 29.02.2016.	Gram Panchayat Roojhan, Sayeedwara, Old Faridabad, Distt.-Faridabad. “For construction of buiding/rooms in Roojhan Dharamshala.”	1,00,000/-	-do-
101.	U.O.No.CMH-1 GA/2015/1411 dt. 29.02.2016.	D.C. Faridabad. “For financial assistance to Sh. Anil Kumar Garg, R/o CG-38/7, Baiya Vada, Ballabhgarh for marriage of his daughter & purchase of medicines being a poor man.”	1,00,000/-	SDO(C) Ballabgarh.
102	U.O.No.CMH-1 GA/2015/1415 dt. 29.02.2016.	District Bar Association, Faridabad (Regd.). “For installation of lift in Court Complex.”	10,00,000/-	SDO(C) Faridabad.
103	U.O.No.CMH-1 GA/2015/1419 dt. 29.02.2016.	Superintendent Jail (Canteen) District Jail, Faridabad. “For installation of R.O. Water Systems.”	7,00,000/-	-do-
104.	U.O.No.CMH-1 GA/2015/1423 dt. 29.02.2016.	Senior Citizen Forum (Regd.), Community Centre, Sector-15, Faridabad. “For purchase of Furniture & Books for Library.”	1,50,000/-	-do-
105.	U.O.No.CMH-1 GA/2015/1427 dt. 29.02.2016.	Jat Sanstha, Faridabad (Regd.), Pyali Chowk, Faridabad. “For construction of building/rooms in Jat Bhawan.”	1,50,000/-	-do-
106.	U.O.No.CMH-1 GA/2015/1334 dt. 26.02.2016.	Bar Assocciation, Kalka. “For purchase of library books, furniture etc.”	5,00,000/-	SDO(C) Kalka
107	U.O.No.CMH-1 GA/2015/1338 dt. 26.02.2016.	Municipal Corporation, Panchkula. “For Rs. 2.00 lacs for purchasing Gym Equipment for public use in Kalka Town., Rs. 3.00 lacs for purchasing of books, furniture & renovation of library for public utility in Kalka Town.”	5,00,000/-	-do-
108.	U.O.No.CMH-1 GA/2015/1342 dt. 26.02.2016.	Municipal Corporation, Panchkula. “For Rs. 3.00 lacs for purchasing Gym Equipment for public use in Pinjore Town & Isshar Nagar., Rs. 3.00 lacs for purchasing of books & furniture for library in Pinjore Town public utility.”	6,00,000/-	-do-
109.	U.O.No.CMH-1 GA/2015/1346 dt. 26.02.2016.	Director, Secondary Education, Haryana, Panchkula. “For purchasing projectors to make smart class room for class 12 th in the following schools:- Raipur Rani, Morni, Tikkar, Mandhna, Bad Godam, Basola, Rampur Jangi, Maddawala, Mallah & Burj Kotia, (Distt.-Panchkula).”	4,00,000/-	SDO(C) Panchkula
110	U.O.No.CMH-1 GA/2015/1350 dt. 26.02.2016.	Gram Panchayat Morni, Distt.-Panchkula. “For purchasing Gym Equipment for public use.”	1,00,000/-	SDO(C) Kalka
111	U.O.No.CMH-1 GA/2015/1354 dt. 26.02.2016.	Gram Panchayat Mandhna, Distt.-Panchkula. “For purchasing Gym Equipment for public use.”	1,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
112.	U.O.No.CMH-1 GA/2015/1358 dt. 26.02.2016.	Gram Panchayat Haripur, Distt.-Panchkula. “For purchasing Gym Equipment for public use.”	80,000/-	SDO(C) Panchkula
113	U.O.No.CMH-1 GA/2015/1362 dt. 26.02.2016.	Gram Panchayat Hangoli, Distt.-Panchkula. “For purchasing Gym Equipment for public use.”	80,000/-	-do-
114.	U.O.No.CMH-1 GA/2015/1366 dt. 26.02.2016.	Gram Panchayat Garhi, Distt.-Panchkula. “For purchasing Gym Equipment for public use.”	90,000/-	-do-
115.	U.O.No.CMH-1 GA/2015/1370 dt. 26.02.2016.	Gram Panchayat Rampur Jangi, Distt.-Panchkula. “For purchasing Gym Equipment for public use.”	1,00,000/-	SDO(C) Kalka
116	U.O.No.CMH-1 GA/2015/1374 dt. 26.02.2016.	Gram Panchayat Tikkar, Distt.-Panchkula. “For purchasing Gym Equipment for public use.”	1,00,000/-	-do-
117.	U.O.No.CMH-1 GA/2015/1378 dt. 26.02.2016.	Makeover Beauty Saloon & Academy (Regd. With NSDA) railway crossing, Pinjore, Distt.-Panchkula. “For providing free training to poor and needy girls for beautician course.”	1,50,000/-	SDO(C) Kalka
118	U.O.No.CMH-1 GA/2015/1382 dt. 26.02.2016.	Sub Divisional Engineer (Electrical), Kalka, (Uttar Haryana Bijli Vitran Nigam Ltd.) Distt.-Panchkula. “For removing HT wires from the house of Shri Trilok Singh (Handicapped) R/o Vill. Bhogpur, Pinjore being a poor person.”	1,55,000/-	-do-
119.	U.O.No.CMH-1 GA/2015/1431 dt. 29.02.2016.	Sh.Guru Ravi Dass Sabha, (Regd. No. 1359/1993-94), Shri Guru Ravi Dass Bhawan, Bitna Colony, Pinjore, Distt.-Panchkula.	5,00,000/-	-do-
120.	U.O.No.CMH-1 GA/2015/1447 dt. 29.02.2016.	Bharat Ratan Dr. B.R. Ambedkar Maha Sabha (Regd.), Distt.-Panchkula. “For Construction work of Bhawan.”	11,00,000/-	SDO(C) Panchkula.
121	U.O.No.CMH-1 GA/2015/1435 dt. 29.02.2016.	Baba Sahib Dr. Bhim Rao Ambedkar Sabha, Bahadurgarh, Distt.-Jhajjar. “For renovation of building.”	5,00,000/-	SDO(C) Bahadurgarh.
122	U.O.No.CMH-1 GA/2015/1439 dt. 29.02.2016.	Jatia Samaj Vikas Samiti (Regd.), Distt.-Jhajjar. “For extension/renovation of building.”	5,00,000/-	SDO(C) Jhajjar
123	U.O.No.CMH-1 GA/2015/1443 dt. 29.02.2016.	Guru Ravidas Education Society, Rohtak. “For construction work of building (Hall).”	11,00,000/-	SDO(C) Rohtak.
124	U.O.No.CMH-1 GA/2015/1451 dt. 29.02.2016.	Balmiki Sabha Mandir and Samshan Bhumi, Indri, Distt.-Karnal. “For renovation of Building.”	5,00,000/-	SDO(C)
				Indri
125	U.O.No.CMH-1 GA/2015/1468 dt. 29.02.2016.	Bhagwan Balmiki Jan Sewa Dal, Vill.-Manakmazra Gadian, Distt.-Karnal. “For construction of Hall.”	5,00,000/-	SDO(C) Nilokheri.
126	U.O.No.CMH-1 GA/2015/1455 dt. 29.02.2016.	Dr. B.R. Ambedkar Charitable Society, Yamuna Nagar. “For construction of Bhavan.”	5,00,000/-	SDO(C) Yamuna Nagar.
127	U.O.No.CMH-1 GA/2015/1459 dt. 29.02.2016.	Shri Guru Ravi Dass Sabha, Fatehpur, Distt.-Kaithal. “For construction work of Hall.”	5,00,000/-	SDO(C) Pundri.
128	U.O.No.CMH-1 GA/2015/1476 dt. 29.02.2016.	Sant Guru Ravidass Sabha, Kaithal. “For construction work of Bhawan.”	5,00,000/-	SDO(C) Kaithal.
129	U.O.No.CMH-1 GA/2015/1484 dt. 29.02.2016.	Sant Guru Ravidass Sabha, Vill.-Aahun, Distt.-Kaithal. “For construction of Hall.”	2,00,000/-	SDO(C) Dhand.
130	U.O.No.CMH-1 GA/2015/1480 dt. 29.02.2016.	Satguru Shri Ravi Dass Maharaj Sabha, Chattargarh Patti, Sirsa, Distt.-Sirsa. “For up-gradation of Library and construction work of Hall.”	5,00,000/-	SDO(C) Sirsa
131	U.O.No.CMH-1 GA/2015/1492 dt. 29.02.2016.	The Ambedkar Educational Society, Kakroi Road, Sonapat. “For completion work of Hall.”	5,00,000/-	SDO(C) Sonapat.
132	U.O.No.CMH-1 GA/2015/1496 dt. 29.02.2016.	Shri Krishna Kripa Gaushala Samiti, (Regd.), Gaushala Road, Gau Charand, Pehowa, Distt.-Kurukshetra. “For construction of shed Boundary Wall & purchase of fodder and Water Tank.”	5,00,000/-	SDO(C) Pehowa.
133	U.O.No.CMH-1 GA/2015/1500 dt. 29.02.2016.	Kabir Community Centre, Village-Partapgarh, P.O. Pipli, Distt.-Kurukshetra. “For construction of Hall in Community Centre.”	5,00,000/-	SDO(C) Thanesar.
134	U.O.No.CMH-1 GA/2015/1504 dt. 29.02.2016.	Gujjar Sudhar Sabha (Regd.), Near Brahamsarover, Kurukshetra. “For construction of two rooms in Gujjar Dharamshala.”	5,00,000/-	-do-
135.	U.O.No.CMH-1 GA/2015/1508 dt. 29.02.2016.	Shri Mahadev Sewa Samiti, Bahri Mohalla, Thanesar, Distt.-Kurukshetra. “For construction of Store for Fodder in Shri Mahadev Gaushala.”	5,00,000/-	SDO(C) Thanesar.
136	U.O.No.CMH-1 GA/2015/1512 dt. 29.02.2016.	Dhiman Brahman Panchayat Sabha (Regd.), Railway Road, Kurukshetra. “For construction of rooms of Dhiman Brahman Panchayat Sabha.”	5,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
137.	U.O.No.CMH-1 GA/2015/1516 29.02.2016. dt.	Satyug Darshan Trust (Regd.), Kacha Gher, Near Arya High School, Kurukshetra. “For purchase of medicines for free distribution to patients in Satyug Darshan Charitable Dispensary/ lab near Arya High School, Kurukshetra.”	2,00,000/-	-do-
138.	U.O.No.CMH-1 GA/2015/1520 29.02.2016. dt.	Bhagwan Valmiki Dham avm Samajik Shiksha Sansthan (Regd.) Bhagwan Valmiki Dham Shivpuri Ashram, Narkatari Road, Azad Nagar, Kurukshetra. “For construction of Hall in Ashram to be use by general public.”	2,00,000/-	-do-
139.	U.O.No.CMH-1 GA/2015/1524 29.02.2016. dt.	Shri Gopal Krishan Gaushala Sewa Samiti (Regd.), Village- Bagthala, Distt.-Kurukshetra. “For construction of Cow Shed.”	2,00,000/-	-do-
Sr. No. Change because SR. 58 & 60 same grant.				
139	U.O.No.CMH-1 GA/2015/1536 01.03.2016. dt.	D.C. Panchkula. “For financial assistance to fire victims, Sec-11, Rehri Market,Panchkula:-	2,14,500/-	SDO(C) Panchkula.
		1. Sh. Mahesh Kumar S/o Sh. Chattu R/o #248, Sec-12,Panchkula. (Rs.40,000/-),		
		2. Sh. Gurmeet Singh S/o Sh. Joginder Singh, R/o Haripur, Sec-4, Panchkula. (Rs.3,500/-)		
		3. Sh. Sarfraj S/o Sh. Abdul Rasid, R/o #427, Rajiv Colony, Sec-17, Panchkula. (Rs.11,000/-)		
		4. Sh. Jawahar Lal S/o Sh. Shankar Lal, R/o #312, Rajiv Colony, Sec-17, Panchkula. (Rs.40,000/-).		
		5. Sh. Yusuf Mahmood S/o Sh. Deen Mahmood, #1493, Rajiv Colony, Sec-17, Panchkula. (Rs.10,000/-)		
		6. Smt. Nirmal Ghai W/o Sh. Pritam Singh, R/o #268, Sec-19, Panchkula. (Rs.1,00,000/-)		
		7. Sh. Ajmer Singh S/o Sh. Fakir Chand, R/o #2693, Sec-15, Panchkula. (Rs10,000/-)		
140	U.O.No.CMH-1 GA/2015/1540 01.03.2016. dt.	Saarthak GIMSSS, Sector-12-A, Panchkula. “For purchase of Green Board, Projector. etc.”	2,00,000/-	-do-
141.	U.O.No.CMH-1 GA/2015/1544 01.03.2016. dt.	D.C. Panchkula. “For financial assistance to Sh. Ram Narayan Arora R/o #894, Sector-10, Panchkula for artificial limb being poor.”	30,000/-	-do-
142.	U.O.No.CMH-1 GA/2015/1548 01.03.2016. dt.	D.C. Panchkula. “For financial assistance to Smt. Nisha Devi W/o Sh. Pawan Kumar R/o Village-Tibbi, Distt-Panchkula being poor widow.”	25,000/-	-do-
143.	U.O.No.CMH-1 GA/2015/1552 01.03.2016. dt.	Govt. Senior Secondary School, Khatauli, Distt.-Panchkula. “For construction of Boundary wall.”	5,65,000/-	-do-
144.	U.O.No.CMH-1 GA/2015/1556 01.03.2016. dt.	Ambedkar Bhawan (Regd.) Sec.-12,Panchkula. “For construction of building.”	2,00,000/-	-do-
		Cancelled		
145.	U.O.No.CMH-1 GA/2015/1560 01.03.2016. dt.	Vishva Shiksha Niketan High School. (Regd.), Virat Nagar, Pinjore, Distt.-Panchkula. “For construction of building.”	1,00,000/-	SDO(C) Kalka.
146	U.O.No.CMH-1 GA/2015/1564 01.03.2016. dt.	Maharana Partap Sports Club, Barwala, Distt.-Panchkula. “For purchase of Kabaddi Sports items.”	4,41,000/-	SDO(C) Panchkula.
147	U.O.No.CMH-1 GA/2015/1568 01.03.2016. dt.	District Badminton Association, (Regd.), Distt.-Panchkula. “For purchase of Gym equipment.”	4,90,000/-	-do-
148.	U.O.No.CMH-1 GA/2015/1572 01.03.2016. dt.	Blind Cricket Association, #266,Village-Abheypur, Distt.-Panchkula. “For promotion of cricket Sports.”	1,00,000/-	-do-
149.	U.O.No.CMH-1 GA/2015/1576 01.03.2016. dt.	Sports Promotion Society (Regd.), Distt.-Panchkula. “For promotion of Sports activities and Organizing of Tournaments.”	2,50,000/-	SDO(C) Panchkula.
150	U.O.No.CMH-1 GA/2015/1580 dt.	Dr. Bhimrao Ambedkar Sabha (Regd.), Narwana, Distt.-Jind. “For construction work of hall.”	5,00,000/-	SDO(C) Narwana.
151	U.O.No.CMH-1 GA/2015/1613 02.03.2016. dt.	Dr. Bhim Rao Ambedkar Kalyan Sabha, Lijwana Khurd, Distt.-Jind. “For construction work of Bhawan.”	5,00,000/-	SDO(C) Jind.
152	U.O.No.CMH-1 GA/2015/1584 dt.	Sant Guru Ravidass Sewa Samiti, Nagar Palika Road, Ganaur, Distt.-Sonapat. “For construction work of hall.”	5,00,000/-	SDO(C), Ganaur.
153	U.O.No.CMH-1	Bharat Rattan Baba Sahib Mission, Bhiwani, Distt.-Bhiwani	5,00,000/-	SDO(C) Gohana

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	GA/2015/1592 dt.	Village-Wazirpura, Teh.-Gohana, Distt.-Sonepat. “For		SDO(C) Gohana.
154	U.O.No.CMH-1 GA/2015/1588 dt.	Sant Siromani Guru Ravidass Sewa Samiti, Ward No.7, Buwani Khera, Distt.-Bhiwani. “For	11,00,000/-	SDO(C) Bhiwani
155	U.O.No.CMH-1 GA/2015/1600 dt. 01.03.2016.	Guru Ravidass Jan Kalayan Samiti, #2138, Sector-13, Bhiwani. “For construction work of Bhawan.”	5,00,000/-	-do-
156.	U.O.No.CMH-1 GA/2015/1621 dt. 02.03.2016.	Guru Ravidass Dharamshala (Harijan Chaupal), Hanuman Gate, Bahar Bedha, Bhiwani. “For construction work of Bhawan.”	2,50,000/-	-do-
157.	U.O.No.CMH-1 GA/2015/1629 dt. 02.03.2016.	Shri Guru Ravidass Samaj Kalyan Sabha (Regd.), Bawri Gate, Shri Guru Ravidass Mandir, Bhiwani. “For construction work of Hall.”	1,00,000/-	-do-
158.	U.O.No.CMH-1 GA/2015/1596 dt. 01.03.2016.	Sant Siromani Shri Guru Ravidass Sewa Samiti, Near Charkutub Gate, Ravi Dass mandir, Hansi, Distt.-Hisar. “For construction work of Dharamshala.”	5,00,000/-	SDO(C) Hansi.
159	U.O.No.CMH-1 GA/2015/1604 dt. 01.03.2016.	Gandhi Ashram Society, (Regd.), Ghanipura, Jhajjar Road, Rohtak. “For construction work of Hall.”	5,00,000/-	SDO(C) Rohtak.
160	U.O.No.CMH-1 GA/2015/1608 dt. 01.03.2016.	Ambedkar Hitkari Sangthan, (Regd.) Hisar Road, Meham, Distt.-Rohtak. “For construction work of Bhawan.”	11,00,000/-	SDO(C) Meham
161	U.O.No.CMH-1 GA/2015/1617 dt. 02.03.2016.	Sant Siromani Guru Ravi Dass Sabha, Ward No.1, Ravi Dass Colony, Sajuma Road, Kalayat, Distt.-Kaithal. “For construction work of Hall.”	11,00,000/-	SDO(C) Kalayat
162	U.O.No.CMH-1 GA/2015/1625 dt. 02.03.2016.	D.C. Mewat. “For construction work of Balmiki Chaupal, Ward No.9, Balmiki Mohalla, Nuh Distt.-Mewat.	5,00,000/-	SDO(C) Nuh.
163	U.O.No.CMH-1 GA/2015/1737 dt. 09.03.2016.	Dargah Shah Chokha Samiti, Vill.Shah Chokha, Block-Punhana, Distt.-Mewat. “For construction of three rooms.”	5,00,000/-	SDO(C) Firozpur Jhirka.
164	U.O.No.CMH-1 GA/2015/1741 dt. 09.03.2016.	Jeev Raksha Avm Manav Vikas Samiti, Village-Imam Nagar, Block Nagina, Distt.-Mewat. “For construction of Boundary Wall and Rooms.”	12,00,000/-	-do-
165.	U.O.No.CMH-1 GA/2015/1745 dt. 09.03.2016.	Shri Gautam Gaushala, Vill.-Pinangwan, Block-Punhana, Distt.-Mewat. “For construction of Boundary Wall.”	10,00,000/-	-do-
166.	U.O.No.CMH-1 GA/2015/1749 dt. 09.03.2016.	D.A.V. College for Girls, Yamuna Nagar. “For completion/finishing of the swimming pool.”	21,00,000/-	SDO(C) Yamuna Nagar.
167	U.O.No.CMH-1 GA/2015/1768 dt. 09.03.2016.	Gram Panchayat, Pabni, Block-Bilaspur, Distt.-Yamuna Nagar. “For construction of B.C. Chaupal.”	4,00,000/-	SDO(C) Bilaspur.
168	U.O.No.CMH-1 GA/2015/1772 dt. 09.03.2016.	Gram Panchayat, Chabutron, Block-Bilaspur, Distt.-Yamuna Nagar. “For construction of Gali from Mahasya residence to Sh. Sukhbir residence.”	2,00,000/-	-do-
169.	U.O.No.CMH-1 GA/2015/1776 dt. 09.03.2016.	Gram Panchayat, Talakaur, Block-Mustafabad, Distt.-Yamuna Nagar. “For construction of Gali from PWD Road to house of Shri Bundu Teli.”	2,00,000/-	SDO(C) Jagadhri.
170	U.O.No.CMH-1 GA/2015/1780 dt. 09.03.2016.	Gram Panchayat, Sabhapur, Block-Sadhaura, Distt.-Yamuna Nagar. “For construction of Ghat of Pond.”	2,00,000/-	SDO(C) Bilaspur.
171	U.O.No.CMH-1 GA/2015/1784 dt. 09.03.2016.	Gram Panchayat, Sadhaura, Distt.-Yamuna Nagar. “For construction of Street from Iqbal Chakki to house of Sh. Phool Chand.”	4,80,000/-	-do-
172.	U.O.No.CMH-1 GA/2015/1788 dt. 09.03.2016.	Gram Panchayat, Khanpur, Block-Mustafabad, Distt.-Yamuna Nagar. “For construction of retaining wall of S.C. Pond.”	2,00,000/-	SDO(C) Jagadhri.
173	U.O.No.CMH-1 GA/2015/1792 dt. 09.03.2016.	Gram Panchayat, Bansewala, Block-Bilaspur, Distt.-Yamuna Nagar. “For construction of street from main Gali to house of Sh. Suresh.”	1,00,000/-	SDO(C) Bilaspur.
174	U.O.No.CMH-1 GA/2015/1796 dt. 09.03.2016.	Gram Panchayat, Kanri Kalayan, Block-Mustafabad, Distt.-Yamuna Nagar. “For construction of Gali from phirni to house of Sh. Puran Chand.”	70,000/-	SDO(C) Jagadhri.
175	U.O.No.CMH-1 GA/2015/1800 dt. 09.03.2016.	Gram Panchayat, Parbholi, Block-Bilaspur, Distt.-Yamuna Nagar. “For construction of Gali from Khera Mandir to house of Sh. Mohan Singh.”	3,00,000/-	SDO(C) Bilaspur.
176	U.O.No.CMH-1 GA/2015/1804 dt. 09.03.2016.	Gram Panchayat, Machhroli, Block-Bilaspur, Distt.-Yamuna Nagar. “For construction of Nala from house of Smt. Lajwanti to Sandhu School.”	3,00,000/-	SDO(C) Bilaspur.
177	U.O.No.CMH-1 GA/2015/1808 dt. 09.03.2016.	Gram Panchayat, Bilaspur, Distt.-Yamuna Nagar. “For construction of Street from Sh. Dilbagh Singh house to Sh. Shivam House to main Gali in Sardari Lal Colony.”	2,50,000/-	-do-
178.	U.O.No.CMH-1 GA/2015/1812 dt. 09.03.2016.	Gram Panchayat, Dayalgarh, Block-Bilaspur, Distt.-Yamuna Nagar. “For i) construction of Gali from house of Soma to house of Sh. Pirthi & ii) construction of Gali from house of Sh. Subhash to house of Sh. Jaipal.”	2,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
179.	U.O.No.CMH-1 GA/2015/1816 dt. 09.03.2016.	Gram Panchayat, Sabalpur, Block-Bilaspur, Distt.- Yamuna Nagar. “For construction of Gali from main road to Gurmikh Singh Gali.”	2,00,000/-	-do-
180.	U.O.No.CMH-1 GA/2015/1754 dt. 09.03.2016.	Ambala Circle Saini Sabha. “For construction of rooms in School and renovation of Dharamshala of Ambala Circle Saini Sabha.”	51,00,000/-	SDO(C) Ambala.
181	U.O.No.CMH-1 GA/2015/1759 dt. 09.03.2016.	Yadav Kalyan Sabha (Regd.) Rewari, #281, Shanti Lok, Group Housing Society, Sector-3, Rewari, (Haryana). “For construction of work of Yadav Dharamshala at Rewari.”	21,00,000/-	SDO(C) Rewari.
182	U.O.No.CMH-1 GA/2015/1820 dt. 09.03.2016.	District Bar Association, Gurgaon, Hall No.1, Distt. Courts, Gurgaon. “For strengthening of library.”	5,00,000/-	SDO(C) Gurgaon.
183	U.O.No.CMH-1 GA/2015/1828 dt. 09.03.2016.	Arya Samaj, Sector-7, Extension, Gurgaon (Regd.), 942/31, Gali No. 12, Krishna Colony, Gurgaon. “For purchase of books and furniture for library.”	2,00,000/-	-do-
184.	U.O.No.CMH-1 GA/2015/1832 dt. 09.03.2016.	Arya Samaj, Shardha Nand Puram, Sector-4&7, Gurgaon, (Regd.). “For completion of school building.”	3,00,000/-	-do-
185.	U.O.No.CMH-1 GA/2015/1836 dt. 09.03.2016.	Kendria Shree Sanatan Dharma Organisation, Gurgaon (Regd.), Near Geeta Bhawan, New Colony, Gurgaon. “For organizing health camps and purchase of medicines for free distribution.”	4,00,000/-	-do-
186.	U.O.No.CMH-1 GA/2015/1840 dt. 09.03.2016.	Jangra Brahmin Gurgaon (Braham Rishi Angira Siksha & Sodh Samiti, Gurgaon), (Regd.). “For construction of Hall, purchase of desks and fans and maintenance & flooring.”	5,00,000/-	-do-
187.	U.O.No.CMH-1 GA/2015/1844 dt. 09.03.2016.	Sain Samaj, Gurgaon, (Regd.), Rajeev Nagar West, Gurgaon. “For completion of Community Centre building.”	4,00,000/-	-do-
188.	U.O.No.CMH-1 GA/2015/1848 dt. 09.03.2016.	RWA (Regd.), Ashok Vihar,Phase-3, Gurgaon. “For pavement of street.”	3,00,000/-	-do-
189.	U.O.No.CMH-1 GA/2015/1852 dt. 09.03.2016.	Baghel Samaj Dharamshala Vikash Sabha (Regd.), 843/17, Nai Basti, Gurgaon. “For completion of Community Centre.”	3,00,000/-	-do-
190.	U.O.No.CMH-1 GA/2015/1824 dt. 09.03.2016.	Om Yog Sansthan Trust (Regd.), Gram Pali, Distt.- Faridabad. “For strengthening of infrastructure.”	4,00,000/-	SDO(C) Faridabad.
191	U.O.No.CMH-1 GA/2015/1856 dt. 09.03.2016.	Ashoka Enclave-II Residents Welfare Association (Regd.), Ashoka Enclave, Sector-37, Faridabad. “For installation of Gym Equipments & Development of Park.”	6,00,000/-	-do-
192.	U.O.No.CMH-1 GA/2015/1860 dt. 09.03.2016.	Gram Panchayat, Jakhopur, Block-Ballabhgarh, Distt.- Faridabad. “For construction of Boundary Wall of Graveyard.”	4,00,000/-	SDO(C) Ballabhgarh.
193	U.O.No.CMH-1 GA/2015/1864 dt. 09.03.2016.	Greenfield Mahila Vikas Samiti Faridabad, (Regd.), #2388, Green Field Colony, Faridabad. “For financial help for mass marriages.”	1,00,000/-	SDO(C) Faridabad.
194	U.O.No.CMH-1 GA/2015/1868 dt. 09.03.2016.	Gram Panchayat, Nariyala, VPO-Nariyala, Block-Ballabhgarh, Distt.-Faridabad. “For construction of Shed & Chabutra in Cremation Ground.”	5,00,000/-	SDO(C) Ballabhgarh.
195	U.O.No.CMH-1 GA/2015/1872 dt. 09.03.2016.	Rahul Education Society (Regd.), Rajeev Colony, Ballabhgarh, Faridabad. “For purchase of Furniture, Library books & lab equipment etc.”	2,50,000/-	-do-
196.	U.O.No.CMH-1 GA/2015/1876 dt. 09.03.2016.	Gram Panchayat, Sikrona, VPO-Sikrona, Block-Ballabhgarh, Distt.-Faridabad. “For completion of SC Choupal.	3,00,000/-	-do-
197.	U.O.No.CMH-1 GA/2015/1880 dt. 09.03.2016.	Gram Panchayat, Chhainsa, VPO-Chhainsa, Block-Ballabhgarh, Distt.-Faridabad. “For purchase of fodder for Gaushala.”	1,00,000/-	-do-
198.	U.O.No.CMH-1 GA/2015/1900 dt. 09.03.2016.	D.C. Faridabad. “For financial help to Smt. Rekha W/o Late Sh. Kewal Sharma, VPO Jawa, Block-Ballabhgarh, Distt.-Faridabad for purchase of medicines, clothes etc. being a poor woman.”	2,00,000/-	-do-
199.	U.O.No.CMH-1 GA/2015/1884 dt. 09.03.2016.	Gram Panchayat, Prithla, VPO- Prithla, Distt.-Palwal. “For purchase of fodder for Gaushala.”	1,00,000/-	SDO(C) Palwal.
200	U.O.No.CMH-1 GA/2015/1888 dt. 09.03.2016.	Gram Panchayat, Alawalpur, VPO- Alawalpur, Distt.- Palwal. “For purchase of fodder for Gaushala.”	1,00,000/-	-do-
201.	U.O.No.CMH-1 GA/2015/1896 dt. 09.03.2016.	Anchal Chhayana (Orphans Child Care), VPO-Baghola, GT Road, Palwal. “For purchase of Clothes, Furniture, Library Books.”	1,00,000/-	-do-
202.	U.O.No.CMH-1 GA/2015/1918 dt. 10.03.2016.	Valmiki Dharam Prishad (Regd.), Haryana, Near Railway Station, Ram Nagar, Karnal. “For construction work of Valmiki Dharamshala.	3,00,000/-	SDO(C) Karnal.
203	U.O.No.CMH-1 GA/2015/1922 dt. 10.03.2016.	Chhath Parv Sewa Samiti Mandal (Regd.), Gandhi Nagar, Kachhwa Road, Karnal. “For completion of construction work of Chhath Parv Gaushala in Gandhi Nagar.”	6,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
204.	U.O.No.CMH-1 GA/2015/1926 10.03.2016.	dt. Baba Saheb Dr. Bhimrao Ambedkar Sabha (Regd.), Bahadurgarh (Shikshan Sansthan). “For construction of rooms and repair in Shikshan Sansthan.	5,00,000/-	SDO(C) Bahadurgarh.
205	U.O.No.CMH-1 GA/2015/1930 10.03.2016.	dt. Brahman Samaj Sewa Samiti (Regd.), Sector-2, Bahadurgarh, Distt.-Jhajjar. “For fixing of doors in the community centre and completion of flooring work.”	11,00,000/-	-do-
206.	U.O.No.CMH-1 GA/2015/1934 10.03.2016.	dt. Jan Kalyan Yadav Sabha Samiti (Regd.), Bahadurgarh, Distt.-Jhajjar. “For installation of statue of Rao Tula Ram in Gau Gaura Park and beautification of park.”	5,00,000/-	-do
207	U.O.No.CMH-1 GA/2015/1938 10.03.2016.	dt. Chhath Pooja Ekta Samiti(Regd.), Bahadurgarh, Distt.-Jhajjar. “For construction of roof and completion of work of chaupal.”	5,00,000/-	-do-
208.	U.O.No.CMH-1 GA/2015/1942 10.03.2016.	dt. Deen Bandhu Sewa Samiti(Regd.), Linepaar, Bahadurgarh, Distt.-Jhajjar. “For completion of construction work of Chaupal.”	2,00,000/-	-do-
209.	U.O.No.CMH-1 GA/2015/1946 10.03.2016.	dt. Roshan Gaushala (Regd.), Barahi, Bahadurgarh, Distt.-Jhajjar. “For purchase of fodder for cows.”	1,00,000/-	-do-
210.	U.O.No.CMH-1 GA/2015/1954 11.03.2016.	dt. D.C. Jhajjar. “For financial assistance to Ms. Deepti D/o Sh. Prem Singh, R/o Vill.Goyla Kalan, Tehsil-Bahadurgarh, Distt.-Jhajjar for her treatment being a poor, badly injured in school bus accident.”	1,00,000/-	-do-
211.	U.O.No.CMH-1 GA/2015/1950 10.03.2016.	dt. Chhotu Ram Vikas Manch, Sampla, Distt.-Rohtak. “For installation of new statue of Ch. Chhotu Ram.”	1,00,000/-	SDO(C) Rohtak.
212	U.O.No.CMH-1 GA/2015/2036 15.03.2016.	dt. Gram Panchayat, Tuseni, Block Punhana, Distt.-Mewat. “For construction of Nalies (Drains).”	2,00,000/-	SDO(C) Firozpur Jhirka.
213	U.O.No.CMH-1 GA/2015/2040 15.03.2016.	dt. Gram Panchayat, Leharwari, Block-Punhana, Distt.-Mewat. “For construction of Nalies (Drains).”	2,00,000/-	-do-
214.	U.O.No.CMH-1 GA/2015/2044 15.03.2016.	dt. Shri Shiv Vikas Samiti, Village-Budsham, Distt.-Panipat. “For construction of Community Centre.”	11,00,000/-	SDO(C) Panipat.
215	U.O.No.CMH-1 GA/2015/2048 15.03.2016.	dt. Sawan Kirpal Ruhani Mission, Barsat Road, Noorwala, Panipat, Distt.-Panipat. “For construction of building of sawan Kirpal Ruhani Mission.”	10,00,000/-	-do-
216.	U.O.No.CMH-1 GA/2015/2052 15.03.2016.	dt. Rajyoga Education & Research Foundation, (Regd. as an All India Educational Charitable Society) Gyan Mansarovar, Aasan- Thirana Road, Thirana, Panipat, Distt.-Panipat. “For construction of Community Centre.”	5,00,000/-	-do-
217.	U.O.No.CMH-1 GA/2015/2056 15.03.2016.	dt. World Renewal Spiritual Trust, Old Housing Board Colony, Panipat, Distt.-Panipat. “For construction of Value Education Centre.”	5,00,000/-	-do-
218.	U.O.No.CMH-1 GA/2015/2060 15.03.2016.	dt. Prajapita Brahmakumari Ishwariya Vishwavidyala, Ward No.5, Lakhshmi Colony, Taraori, Distt.-Karnal. “For construction of 4 Rooms and completion of Hall.”	5,00,000/-	SDO(C) Karnal.
219	U.O.No.CMH-1 GA/2015/2064 15.03.2016.	dt. Gram Panchayat, Nissing, Distt.-Karnal. “For construction of street from Nissing road to House of Sh. Dalpat Kadiyan in Nissing.”	3,00,000/-	-do-
220.	U.O.No.CMH-1 GA/2015/2068 15.03.2016.	dt. Prajapita Brahmakumari Ishwariya Vishwavidyala, Kissan Basti, Nilokheri, Distt.-Karnal. “For construction of 3 Rooms and completion of Hall.”	2,00,000/-	-do-
221.	U.O.No.CMH-1 GA/2015/2072 15.03.2016.	dt. Kashyap Dharamshala, Choudhary Mohhalla, Taraori, Distt.-Karnal. “For construction of 3 Rooms and completion of Kashyap Dharmshala.”	3,00,000/-	-do-
222.	U.O.No.CMH-1 GA/2015/2076 15.03.2016.	dt. Govt. Sr. Sec. School, Gurudwara Road, Taraori, Distt.-Karnal. “For construction of 4 Classrooms.”	4,00,000/-	-do-
223.	U.O.No.CMH-1 GA/2015/2080 15.03.2016.	dt. Shantivan Gopal Goushala, Vill.-Takhana, G.T. Road, Taraori, Distt.-Karnal. “For construction of Shed.”	3,00,000/-	-do-
224.	U.O.No.CMH-1 GA/2015/2084 15.03.2016.	dt. Govt. Primary School, Vill.-Sekhanpur, Nilokheri, Distt.-Karnal. “For Filling and Dressing of the Ground.”	50,000/-	SDO(C) Karnal.
225	U.O.No.CMH-1 GA/2015/2088 15.03.2016.	dt. Govt. Sr. Sec. School, Nissing, Distt.-Karnal. “For construction of Ground with interlocking tiles.”	3,50,000/-	-do-
226.	U.O.No.CMH-1 GA/2015/2092 15.03.2016.	dt. Deputy Commissioner, Karnal. “For financial assistance to the following addressee being very poor:- 1. Sh. Satnarayan Sharma S/o Sh. Gopi Ram, Vill.-Amupur, Nissing, Distt.-Karnal. “For the marriage of two daughters.” Rs.1,50,000/-.	7,00,000/-	

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		2. Sh. Rattan Lal, Old Nilokheri, Backside of the Govt. School, Nilokheri, Distt.-Karnal. "For the marriage of daughter." Rs.1,50,000/-.		
		3. Sh. Sanyogita Rani D/o Sh. Rajpal Singh, Vill.-Sambhali, Nissing, Distt.-Karnal. "For the repair of house." Rs.1,00,000/-.		-do-
		4. Smt. Kiran Gupta W/o Late Sh. Vijay Gupta, Ward No. 10 Baddiyon wala Mohalla, Near CHC, Taraori, Distt.-Karnal. "For education of her daughter, Shefali, doing B.Tech in Galaxy Global Institute of Technology, Shah Road, Karnal." Rs.2,00,000/-.		
		5. Sh. Jitender Kumar S/o Sh. Mahender Kumar, Mangal Colony, Near Doon Valley College, Distt.-Karnal. "For the repair of house." Rs.1,00,000/-.		
227.	U.O.No.CMH-1 GA/2015/2101 dt.	Gram Panchayat, Manethi, Block-Khol, Distt.-Rewari. "For construction of S.C. Chaupal."	7,00,000/-	SDO(C) Rewari.
228	U.O.No.CMH-1 GA/2015/2105 dt.	Gram Panchayat, Padla, Block-Khol, Distt.-Rewari. "For construction of Baramada & Boundary Wall in S.C."	5,00,000/-	-do-
229.	U.O.No.CMH-1 GA/2015/2109 dt.	Gram Panchayat, Bawal, Block-Bawal, Distt.-Rewari. "For renovation of Brahman Sabha Building at Bawal."	5,00,000/-	SDO(C) Bawal.
230	U.O.No.CMH-1 GA/2015/2113 15.03.2016. dt.	Gram Panchayat, Tankri, Block-Bawal, Distt.-Rewari. "For installation of lighting in Vill. Tankri."	2,79,000/-	-do-
231.	U.O.No.CMH-1 GA/2015/2117 15.03.2016. dt.	Gram Panchayat, Nandrapur Bans, Block-Rewari, Distt.-Rewari. "For construction of Boundary Wall of Prajapat Chaupal."	4,00,000/-	SDO(C) Rewari.
232	U.O.No.CMH-1 GA/2015/2121 15.03.2016. dt.	Gram Panchayat Pachgaon, Block-Bawal, Distt.-Rewari. "For construction of Rooms in Panchayat Bhavan."	3,00,000/-	SDO(C) Bawal.
233	U.O.No.CMH-1 GA/2015/2125 15.03.2016. dt.	SDO, DHBVNL, Bawal, Distt.-Rewari. "For installation of Domestic Transformer in Vill. Alawalpur (Dhani)."	1,15,000/-	-do-
234.	U.O.No.CMH-1 GA/2015/2129 15.03.2016. dt.	Dr. Bhim Rao Ambedkar Social Welfare Organisation, Rewari (Regd.), Distt.-Rewari. "For purchase of books for library."	51,000/-	SDO(C) Rewari.
235	U.O.No.CMH-1 GA/2015/2133 15.03.2016. dt.	Adarsh Youth Club, Kolana, Block-Khol, Distt.-Rewari. "For purchase of sports items."	1,50,000/-	-do-
236.	U.O.No.CMH-1 GA/2015/2137 15.03.2016. dt.	D.C. Rewari. "For financial assistance to:- 1. Miss. Nitu Jangir D/o Sh. Subhash Jangir, Vill.-Khatiwas, Bawal, Distt.-Rewari. "For participating and winning Gold Medal in Taekwondo (2015-16)." Rs.21,000/-. 2. Priya D/o Sh.Subhash Jangir, Vill.-Khatiwas, Bawal, Distt.-Rewari. "For participating and winning Gold Medal in Taekwondo (2015-16)." Rs.21,000/-. 3. Pradeep Khrera S/o Sh.Rajiv Kumar, Vill.-Panwar, Block-Bawal, Distt.-Rewari. "For participating and winning Gold Medal in Boxing in Indo Bhutan Rural Games (2014-15)." Rs.21,000/-. 4. Meera D/o Sh.Mohan Singh, Vill.-Ranoli, Distt.-Rewari. "For participating and winning Gold Medal in Taekwondo (2015-16)." Rs.21,000/-. 5. Ravi S/o Sh.Puran Singh Vill. Mamadira Ahir, Block- Khol, Distt. Rewari. "For participating and winning Gold Medal in High Jump National Games held in Tamilnadu (2015-16)." Rs.21,000	1,05,000/-	SDO(C) Rewari
237	U.O.No.CMH-1 GA/2015/2145 dt.15.03.2016.	Dr. Bhim Rao Ambedkar Sewa Samiti, Vill. Kheri Battar, Tehsil Charkhi Dadri, Distt. Bhiwani. " For installation of Statue of Dr. B.R. Ambedkar."	1,00,000/-	SDO(C) Charkhi Dadri
238	U.O.No.CMH-1 GA/2015/2149 15.03.2016. dt.	DRK School, Charkhi Dadri, Distt. Bhiwani. " For construction of Shed."	5,00,000/-	-do-
239.	U.O.No.CMH-1 GA/2015/2153 15.03.2016. dt.	Guru Goreksh Nath Parmarth Aushdhalya, Charkhi Dadri, Distt. Bhiwani. " For purchase of Eye Drops and Spectacles for free distribution to poor people."	1,00,000/-	-do-
240.	U.O.No.CMH-1 GA/2015/2157 15.03.2016. dt.	Gram Panchayat Badhra, Tehsil Badhra, Distt. Bhiwani. " For purchase of dustbins."	2,00,000/-	-do-
241.	U.O.No.CMH-1 GA/2015/2161 15.03.2016. dt.	Govt. Girls High School, Badhra, Tehsil Badhra, Distt. Bhiwani. " For White wash, paint etc."	1,00,000/-	-do-
242.	U.O.No.CMH-1 GA/2015/2165 15.03.2016. dt.	Gram Panchayat Makrana, Tehsil Charkhi Dadri, Distt. Bhiwani. " For purchase of sports items."	1,00,000/-	-do-
243.	U.O.No.CMH-1 GA/2015/2169 15.03.2016. dt.	Gram Panchayat Mirch, Tehsil Charkhi Dadri, Distt. Bhiwani. " For sports facilities and purchase of sports equipment and dustbins."	2,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
244.	U.O.No.CMH-1 GA/2015/2173 15.03.2016. dt.	Gram Panchayat Changrod, Tehsil Charkhi Dadri, Distt. Bhiwani. “ For purchase of dustbins.”	1,00,000/-	-do-
245.	U.O.No.CMH-1 GA/2015/2177 15.03.2016. dt.	Dalit Samaj Yuva Sangathan (Regd.), Bawani Khera, Tehsil & Distt. Bhiwani. “ For setting up of Computer Centre/Coaching Centre for BPL and SCs and BCs students.”	8,00,000/-	SDO(C) Bhiwani
246	U.O.No.CMH-1 GA/2015/2181 15.03.2016. dt.	Ujjawal Jagrity Manch (Regd.), Chakhi Dadri, Distt. Bhiwani. “ For construction of a Hall for social activities.”	6,00,000/-	SDO(C) Charkhi Dadri
247	U.O.No.CMH-1 GA/2015/2185 15.03.2016. dt.	SDE, DHBVNL, Badhra, Tehsil Badhra, Distt. Bhiwani. “ For purchase of Wires, Transformers, Poles etc. for providing electricity in SC Dhani.”	1,75,000/-	-do-
248.	U.O.No.CMH-1 GA/2015/2189 15.03.2016. dt.	Gram Panchayat Kadma, Block Badhra, Distt. Bhiwani. “ For construction of Shed for Gaushala.”	1,25,000/-	SDO(C) Charkhi Dadri
249	U.O.No.CMH-1 GA/2015/2198 16.03.2016. dt.	Dr. Ambedkar Mission Society (Regd.), Ambedkar Nagar, Ward No.5, Aligarh Road, Palwal. “For construction work of Bhawan.”	5,00,000/-	SDO(C) Palwal
250	U.O.No.CMH-1 GA/2015/2202 16.03.2016. dt.	Shree Shree 1008 Swami Magnanad Ashram Vikas Samiti (Regd.), Nahar Pul, Near Ravidas Chowk, Bypass Road, Sec-18, Faridabad. “For purchase of furniture.”	5,00,000/-	SDO(C) Faridabad.
251	U.O.No.CMH-1 GA/2015/2230 16.03.2016. dt.	Vidhayasagar International School, (Regd.), Jafarpur Majra Gharora Tigaon, Ballabhgarh. “For purchase of furniture for computer lab.”	2,00,000/-	SDO(C) Ballabhgarh.
252	U.O.No.CMH-1 GA/2015/2206 16.03.2016. dt.	Love-Kush Sena Haryana, H.O. Near Bus Stand, Tosham, Distt.-Bhiwani. “For setting up computer centre.”	5,00,000/-	SDO(C) Tosham.
253	U.O.No.CMH-1 GA/2015/2210 dt.	Sant Siromani Shree Guru Ravidass Maha Sabha (Regd.), Guru Ravidass Bhawan and Hostel, Sirsa bypass,	5,00,000/-	SDO(C) Hisar.
254	U.O.No.CMH-1 GA/2015/2214 10.03.2016. dt.	Ved Parchar Sabha (Regd.), H.O. Swami Indervesh Yugshalla, Shadipur-Julana, Distt.-Jind. “Rs. 2.00 lacs for purchase of material for Gym. Rs.3.00 lacs for construction work of wall of Yugshalla.”	5,00,000/-	SDO(C) Jind
255	U.O.No.CMH-1 GA/2015/2218 16.03.2016. dt.	Yaduvanshi Society for Educational Mission, Rewari, (Regd.) 52, New Grain Market, Rewari. “For repair & maintenance of hall, rooms and purchase of books for Library.”	5,00,000/-	SDO(C) Rewari
256	U.O.No.CMH-1 GA/2015/2222 16.03.2016. dt.	Gram Panchayat Kishangarh, Teh. & Distt.-Rewari. “For new Borewell for Water Supply.”	1,00,000/-	-do-
257.	U.O.No.CMH-1 GA/2015/2226 16.03.2016. dt.	ITI, (Women), Rewari. “For construction of Room & fixing of tiles.”	7,00,000/-	-do-
258.	U.O.No.CMH-1 GA/2015/2234 16.03.2016. dt.	Govt. Girls Sr. Secondary School, Rewari. (Code No. 25341). “For repair of rooms.”	1,00,000/-	-do-
259.	U.O.No.CMH-1 GA/2015/2238 16.03.2016. dt.	Municipal Council, Rewari, Parshu Ram Colony, Ward No.22, Rewari. “For repairing of Road (patchwork).”	3,00,000/-	-do-
260.	U.O.No.CMH-1 GA/2015/2247 16.03.2016. dt.	Sant Samagam Ashram (Regd.), Village-Kakoriya Bhoorthal, Pataudi Road, Teh. & Distt.-Rewari. “For construction of Tin Shed for cows and purchase of Feed for cows.”	1,51,000/-	SDO(C) Rewari
261	U.O.No.CMH-1 GA/2015/2251 16.03.2016. dt.	Maharshi Dayanand Dharmarth Sansthan, (Regd.) Bus Stand Rohrai Mod, Vill.-Nangliya Ranmokh, P.O. Karwara Manakpur, Tehsil & Distt.-Rewari. “For construction of Tin Shed for cows.”	50,000/-	-do-
262.	U.O.No.CMH-1 GA/2015/2243 16.03.2016. dt.	Shri Gaushala Dholposh Aasharam (Regd.), Tehsil & Distt.-Mahendergarh. “For purchase of Feed for cows.”	1,00,000/-	SDO(C) Mahengarh
263	U.O.No.CMH-1 GA/2015/2255 16.03.2016. dt.	Guru Ravidas Maha Sabha (Regd.), Moh. Dindasar, Narnaul. “For construction of Community Centre Hall.”	3,00,000/-	SDO(C) Narnaul
264	U.O.No.CMH-1 GA/2015/2259 16.03.2016. dt.	Kumhar (Prajapati) Sabha (Regd.), Mahindergarh at Narnaul. “For construction of Community Centre Hall.”	2,00,000/-	-do-
265.	U.O.No.CMH-1 GA/2015/2263 16.03.2016. dt.	Joginath Samaj Uthan Sangathan (Regd.), Moh. Kailash Nagar, Rewari Road, Narnaul. “For construction of Community Centre Hall.”	3,00,000/-	-do-
266.	U.O.No.CMH-1 GA/2015/2267 16.03.2016. dt.	Derewal Arya Samaj Seva Samiti (Regd.), Moh. Kharkhari, Narnaul. “For construction of Community Centre Hall.”	2,00,000/-	-do-
267.	U.O.No.CMH-1 GA/2015/2271 16.03.2016. dt.	Shri Vishvakarma Mandir Committee (Regd.), Mahavir Marg, Pul Bazar, Narnaul. “For construction of Community Centre Hall.”	3,00,000/-	-do-
268.	U.O.No.CMH-1 GA/2015/2275 16.03.2016. dt.	Shri Namdev Samaj Charitable Trust (Regd.), Namdev Bhawan, Purani Sarai, Narnaul. “For construction of Community Centre Hall.”	2,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
269.	U.O.No.CMH-1 GA/2015/2279 16.03.2016. dt.	Yadav Kalyan Sabha (Regd.), Behind Bus Stand, Narnaul. “For construction of Community Centre Hall.”	2,50,000/-	-do-
270.	U.O.No.CMH-1 GA/2015/2283 16.03.2016. dt.	Bar Association (Regd.), New Court, Narnaul. “For purchase of furniture for Library.”	1,00,000/-	-do-
271.	U.O.No.CMH-1 GA/2015/2287 16.03.2016. dt.	Gopal Gau Shala (Regd.), Gau Shala Road, Narnaul. “For construction of Shed for cows.”	2,50,000/-	-do-
272.	U.O.No.CMH-1 GA/2015/2291 16.03.2016. dt.	Anath Gau Shala (Regd.), Nizampur Road, Narnaul. “For construction of Shed for cows.”	2,50,000/-	-do-
273.	U.O.No.CMH-1 GA/2015/2295 16.03.2016. dt.	Global Public School, Vill. Kalwri, Narnaul. “For purchase of Books & Furniture for Library.”	50,000/-	-do-
274.	U.O.No.CMH-1 GA/2015/2299 16.03.2016. dt.	Sarvodya High School, Vill.-Chandpura, Narnaul. “For purchase of Books& Furniture for Library.”	20,000/-	-do-
275.	U.O.No.CMH-1 GA/2015/2303 16.03.2016. dt.	The Deputy Commissioner, Mahendergarh (at Narnaul). “For financial assistance to the following addressee being very poor	6,80,000/-	SDO(C) Narnaul
		1. Sh. Dalip Singh S/o Rameshwar, Vill.-Saluni, Narnaul, Distt.-Mahendergarh. “For kidney treatment and death of four buffalos.” Rs.1,50,000/-.		
		2. Sh. Dharmvir Singh S/o Sh. Syo Narayan, Vill.-Mandhana, Narnaul, Distt.-Mahendergarh. “For repair of house and purchase of medicines.” Rs.50,000/-.		
		3. Sh. Satyavir S/o Sh. Banwari Lal, Moh.Kabila Sanghiwada, Narnaul, Distt.-Mahendergarh. “For Brain Tumour Treatment.” Rs.50,000/-.		
		4. Sh. Yogesh S/o Sh. Om Parkash, Moh. Nalapur, Narnaul, Distt.-Mahendergarh. “For purchase of medicines and repair of house.” Rs.1,00,000/-.		
		5. Sh. Rajender Kumar S/o Sh. Gowardhan, Moh. Pul Bazar, Narnaul, Distt.-Mahendergarh. “For treatment of his son suffering from epilepsy and death of one son.” Rs.50,000/-.		
		6. Sh. Om Parkash S/o Sh. Kaluram, Vill.-Hudina, Narnaul, Distt.-Mahendergarh. “Being handicapped with both legs and very poor.” Rs.50,000/-.		
		7. Sh. Mohit S/o Sh. Lekhram, Vill.-Dhani Bathotha, Narnaul, Distt.-Mahendergarh. “For repair of house.” Rs.50,000/-.		
		8. Smt. Bimla Devi, Wd/o Late Sh. Rohtas Kumar, Vill. Khaspur, Narnaul, Distt.-Mahendergarh. “For repair of house of widow.” Rs.50,000/-.		
		9. Sh. Sharmila Devi W/o Sh. Bhoop Singh, Vill.-Seka, Narnaul, Distt.-Mahendergarh. “Husband being mentally challenged.” Rs.1,00,000/-.		
		10. Sh. Jagdish S/o Sh. Makhanlal, Vill.-Amarpur Jorasi, Narnaul, Distt.-Mahendergarh. “For repair of house.” Rs.30,000/-.		
276	U.O.No.CMH-1 GA/2015/2356 17.03.2016. dt.	Global Inspiration & Enlightenment Organization of Bhagwad Gita (Regd.), 479 Kohat Enclave, Pitampura, Delhi-110034. “For construction of building of “Gita Gyan Sansthanam” at KDB Road, Brahamsarover, Kurukshetra (Harvana).”	1,00,00,000/-	Under Secretary, CM Cell-II
277	U.O.No.CMH-1 GA/2015/2468 17.03.2016. dt.	Commanding Officer, GRENADIERS, PIN-910803, C/o 56 APO. “For celebrating its Platinum Jubilee.”	5,00,000/-	-do-
278.	U.O.No.CMH-1 GA/2015/2360 17.03.2016. dt.	Guru Nanak Girls College, Santpura, Yamuna Nagar. “For purchase of college buses.”	21,00,000/-	SDO(C) Yamuna Nagar.
279	U.O.No.CMH-1 GA/2015/2366 17.03.2016. dt.	Govt. Girls Sr. Sec. School, Gharaunda, Distt.-Karnal. “For construction of double storey building of the School.”	1,00,00,000/-	SDO(C) Gharaunda.
280	U.O.No.CMH-1 GA/2015/2370 17.03.2016. dt.	Mahavidhalaya Gurukul (Regd. No. 00656), Jhajjar. “For construction of Rooms and Hostel Building.”	11,00,000/-	SDO(C) Jhajjar.
281	U.O.No.CMH-1 GA/2015/2375 17.03.2016. dt.	The Deputy Commissioner, Bhiwani. “For financial assistance to Miss Sneh Lata D/o Sh. Jagdish Chander, R/o Vill. Surpura Kalan, Tehsil-Loharu, Distt.-Bhiwani, to complete her MBBS studies being poor.”	5,00,000/-	SDO(C) Loharu.
282	U.O.No.CMH-1 GA/2015/2380 17.03.2016. dt.	Satguru Nagar Trust, Nangli Darbaar Kutiya, Shastri Nagar, Ghanipura, Rohtak. “For construction of Hall.”	2,00,000/-	SDO(C) Rohtak.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
283	U.O.No.CMH-1 GA/2015/2384 17.03.2016. dt.	Swami Guru Charan Dass Sewa Samiti, Kalanaur (Regd.), Distt.-Rohtak. "For construction of Building for social activities."	12,00,000/-	-do-
284.	U.O.No.CMH-1 GA/2015/2388 17.03.2016. dt.	Gram Vikas Samiti, Kharkara, Distt.-Rohtak. "For purchase/installation of Fitness Machines."	2,51,000/-	-do-
285.	U.O.No.CMH-1 GA/2015/2392 17.03.2016. dt.	Jan Sewa Sansthan (Regd.), Bhiwani Road, Distt.-Rohtak. "For construction of a Room."	5,00,000/-	-do-
286.	U.O.No.CMH-1 GA/2015/2396 17.03.2016. dt.	Dhanwantri Arya Kanya High School, Arya Nagar, Rohtak. "For purchase of Van for free transportation of children."	5,00,000/-	-do-
287.	U.O.No.CMH-1 GA/2015/2400 17.03.2016. dt.	Navprayas Sewa Sangathan, #2251/5, Jawahar Colony, NIT, Faridabad. "For organizing Blood Donation Camp and providing free treatment facilities to poor patients and running Tailoring Centre for poor girls."	5,00,000/-	SDO(C) Faridabad.
288	U.O.No.CMH-1 GA/2015/2404 17.03.2016. dt.	Purvanchal Ekta Parishad, Shop No. 3808, 60 Ft. Road, Near Masjid, Jawahar Colony, NIT, Faridabad. "For mass marriages of poor girls, providing school books to poor students, and free library for poor students."	5,00,000/-	-do-
289.	U.O.No.CMH-1 GA/2015/2408 17.03.2016. dt.	Asha Convent School, Plot No. 1958, Parwatiya Colony, NIT, Faridabad. "For construction of Rooms & Office."	10,00,000/-	-do-
290.	U.O.No.CMH-1 GA/2015/2412 17.03.2016. dt.	Tota Ram Public School, Village-Pali, NIT, Faridabad. "For construction of Toilets and Room."	5,00,000/-	-do-
291.	U.O.No.CMH-1 GA/2015/2416 17.03.2016. dt.	I M Strong Foundation, Plot No. 54, Sector-19-A, NIT, Railway Road, Faridabad. "For providing Skill development training, providing free library for poor youngsters, purchase of office accessories and maintenance."	5,00,000/-	-do-
292.	U.O.No.CMH-1 GA/2015/2420 17.03.2016. dt.	Shri PSC Jain Education Society, Barara, Distt.-Ambala, (Regd. No. 823 of 1987-88). "For construction of Rooms in PSC Jain Sr. Sec. School, Barara."	3,00,000/-	SDO(C) Barara.
293	U.O.No.CMH-1 GA/2015/2424 17.03.2016. dt.	Gobind Gaushala, Barara, Distt.-Ambala. "For purchase of fodder for cows."	1,00,000/-	-do-
294.	U.O.No.CMH-1 GA/2015/2428 17.03.2016. dt.	Gram Panchayat, Bihta, Distt.-Ambala. "For construction of 1st Floor on Kabirpanthi Dharamshala in Village Bihta."	6,00,000/-	-do-
295.	U.O.No.CMH-1 GA/2015/2433 17.03.2016. dt.	Gram Panchayat, Bihta, Distt.-Ambala. "For construction of boundary wall of Kabristan in Village Bihta."	3,00,000/-	-do-
296.	U.O.No.CMH-1 GA/2015/2438 17.03.2016. dt.	Gram Panchayat, Dhanaura, Distt.-Ambala. "For construction of Hall Room for Muslim Community in Village Dhanaura."	3,00,000/-	-do-
297.	U.O.No.CMH-1 GA/2015/2443 17.03.2016. dt.	Municipal Committee, Barara, Distt.-Ambala. "For construction of Dhiman Dharamshala in Barara."	6,00,000/-	-do-
298.	U.O.No.CMH-1 GA/2015/2447 17.03.2016. dt.	Bhagwan Valmiki Shiksha Parchar Samiti, (Regd. No. BVSPS-81), Village-Sirasgarh, Teh.Barara, Distt.-Ambala. "For purchase of Library Books."	50,000/-	-do-
299.	U.O.No.CMH-1 GA/2015/2451 17.03.2016. dt.	Municipal Committee, Barara, Distt.-Ambala. "For construction of Balmiki Dharamshala in Barara village."	5,00,000/-	-do-
300.	U.O.No.CMH-1 GA/2015/2455 17.03.2016. dt.	Municipal Committee, Barara, Distt.-Ambala. "For construction of street in Hanuman Colony, Barara."	2,00,000/-	-do-
301.	U.O.No.CMH-1 GA/2015/2459 17.03.2016. dt.	Municipal Committee, Barara, Distt.-Ambala. "For construction of side drain in the street of Nitu S/o Sh. Desh Raj in Singhapura Colony, Barara."	50,000/-	-do-
302.	U.O.No.CMH-1 GA/2015/2463 17.03.2016. dt.	Gram Panchayat, Dheen, Distt.-Ambala. "For installation of two submersible pumps in Laha Majri Colony in Village Dheen."	1,00,000/-	-do-
303.	U.O.No.CMH-1 GA/2015/2483 18.03.2016. dt.	Paralympic Committee of Haryana, SIS 126, HUDA Market, Near Aggarwal School, Sector-3, Faridabad (Regd. No.194 of 2005-06). "For making all logistic arrangements for organizing National Paralympic Athletics Meet at Panchkula, Haryana from 26th to 30th March.2016."	20,00,000/-	SDO(C) Faridabad.
304	U.O.No.CMH-1 GA/2015/2570 18.03.2016. dt.	Bharat Vikas Parishad Trust, Nasha Mukti Kendra, Near Sector-14 Market, Faridabad. " For construction of Building."	11,00,000/-	-do-
305.	U.O.No.CMH-1 GA/2015/2574 18.03.2016. dt.	Jat Samaj Faridabad (Regd.), Kishan Bhawan, Sector-16, Faridabad. " For construction of Building and Furnishing."	21,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
306.	U.O.No.CMH-1 GA/2015/2586 18.03.2016. dt.	Manav Sewa Samiti, Manav Bhawan, near Bijli Complaint Office, Sector-10 Mkt., Faridabad. “For Purchase of Furniture/Computer.”	11,00,000/-	-do-
307.	U.O.No.CMH-1 GA/2015/2594 18.03.2016. dt.	National Association for Blind, Central Green, KC Road, near K.L. Mehta Women College, NIT, Faridabad. “ For repair of Building & purchase of Computers for training.”	5,00,000/-	-do-
308.	U.O.No.CMH-1 GA/2015/2497 18.03.2016. dt.	Bharat Vikas Parishad Trust, Safidon, Distt.-Jind. “For construction of building.”	11,00,000/-	SDO(C) Safidon.
309	U.O.No.CMH-1 GA/2015/2598 18.03.2016. dt.	Gram Sudhar Khel Samiti, Vill. Bhambewa, Teh. Safidon, Distt. Jind. “ For purchase of sports equipment.”	1,00,000/-	-do-
310.	U.O.No.CMH-1 GA/2015/2601 18.03.2016. dt.	Yuva Jagriti Vikas Samiti, Vill. Bhagkhera, Teh. Safifon, Distt. Jind. “ For purchase of sports equipment.”	1,00,000/-	-do-
311.	U.O.No.CMH-1 GA/2015/2606 18.03.2016. dt.	Gram Panchayat, Dharoli, Teh. Safidon, Distt. Jind. “ For completion of Community Centre.”	3,00,000/-	-do-
312.	U.O.No.CMH-1 GA/2015/2610 18.03.2016. dt.	Baba Sain Bhagat Dharamshala, Gaushala Road, Safidon, Distt. Jind. “For completion of Building.”	2,00,000/-	-do-
313.	U.O.No.CMH-1 GA/2015/2614 18.03.2016. dt.	Bar Association, Safidon, Distt. Jind. “ For purchase of furniture & books for Library.”	1,00,000/-	-do-
314.	U.O.No.CMH-1 GA/2015/2618 18.03.2016. dt.	Sant Hazara Singh Gurudwara, Vill, Nimanabad, Teh. Safidon, Distt. Jind. “ For installation of Tubewell for drinking water for use of general public.”	1,00,000/-	SDO(C) Safidon.
315	U.O.No.CMH-1 GA/2015/2622 18.03.2016. dt.	Northern Education society, Near New Anta Colony, Safidon, Distt. Jind. “ For construction of Rooms in Kidzee School.”	5,00,000/-	-do-
316.	U.O.No.CMH-1 GA/2015/2626 18.03.2016. dt.	Jat Dharamarth Sabha, Near River Hut, Safidon, Distt. Jind. “ For completion of building of Jat Dharmarth.”	4,00,000/-	-do-
317.	U.O.No.CMH-1 GA/2015/2630 18.03.2016. dt.	Sarvjatiya Panchayat, Ward No. 15, Safidon, Distt. Jind. “ For completion lof Community Centre.”	1,00,000/-	-do-
318.	U.O.No.CMH-1 GA/2015/2634 18.03.2016. dt.	Gram Panchayat, Hatt, Teh. Safidon, Distt. Jind. “ For construction of Community Centre.”	11,00,000/-	-do-
319.	U.O.No.CMH-1 GA/2015/2638 18.03.2016. dt.	Gram Panchayat, Anta, Teh. Safidon, Distt. Jind. “ For construction of Toilets and white-wash, paint etc.”	1,00,000/-	-do-
320.	U.O.No.CMH-1 GA/2015/2508 18.03.2016. dt.	Jatav Panchayat (Regd.) Dr. Ambedkar Nagar, 12 Kross Road, Ambala Cantt., District-Ambala. “For setting up Library.”	5,00,000/-	SDO(C) Ambala.
321	U.O.No.CMH-1 GA/2015/2512 18.03.2016. dt.	Bhagwan Balmiki Siksha Parchar Samiti (Regd.) Haryana Balmiki Bhawan, Village-Sirasgarh, Mulana, Distt.-Ambala. “For construction of Hostel Building.”	5,00,000/-	SDO(C) Barara.
322	U.O.No.CMH-1 GA/2015/2487 18.03.2016. dt.	Shri Krishan Gaushala (Regd.), Gaushala Road, Behind Old Grain Market, Karnal. “1. For construction of two sheds for old and sick cows (Rs. 9.75 lacs)., 2.For installation of Tubewells/Submersible Pump (Rs. 1.25 lacs).”	11,00,000/-	SDO(C) Karnal.
323	U.O.No.CMH-1 GA/2015/2492 18.03.2016. dt.	Shri Krishan Gopal Gaushala (Regd.), Jaani Road, Jundla, Distt.-Karnal. “For construction of shed for the welfare fo cows.”	11,00,000/-	-do-
324.	U.O.No.CMH-1 GA/2015/2516 18.03.2016. dt.	Bharat Vikas Parishad, Gharaunda, Distt.-Karnal. “For purchase of medical equipment/machinery for physiotherapy centre and other social works.”	3,00,000/-	-do-
325.	U.O.No.CMH-1 GA/2015/2520 18.03.2016. dt.	Gharaunda Jaycees, Railway Road, Gharaunda, Distt.- Karnal. “For purchase of new ambulance and other social works.”	5,00,000/-	-do-
326.	U.O.No.CMH-1 GA/2015/2524 18.03.2016. dt.	Karnal Manav Seva Sangh, Karnal. “For construction of building and flooring work etc.”	2,00,000/-	-do-
327.	U.O.No.CMH-1 GA/2015/2528 18.03.2016. dt.	M.D. Bal Bhavan, Rajeev Puram, Karnal. “For renovation of building and flooring work etc.”	3,00,000/-	-do-
328.	U.O.No.CMH-1 GA/2015/2532 18.03.2016. dt.	Shri Gautam Gau Charand Sarkashan Samiti, Block- Gharaunda, Distt.-Karnal. “For construction of Shed in Gau Shala.”	11,00,000/-	-do-
329.	U.O.No.CMH-1 GA/2015/2565 18.03.2016. dt.	Sh. Atam Manohar Jain Educational Society (Regd.), Sh. Atam Manohar Jain, Aaradhana Mandir, Indri Road, Opposite Village-Kurali, Distt.-Karnal. “For construction of Library and Reading Room in the campus of Sh. Atam Manohar Jain Aaradhana Mandir, Indri Road, Opposite Village Kurali, District-Karnal.”	1,00,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
330.	U.O.No.CMH-1 GA/2015/2536 18.03.2016. dt.	Balmiki Sabha (Regd.) VPO Chang, Distt.-Bhiwani. “For construction of building for library.”	5,00,000/-	SDO(C) Bhiwani.
331	U.O.No.CMH-1 GA/2015/2540 18.03.2016. dt.	Gadiya Lohar Jan Kalyan Parishad, Bawani Khera, Distt. Bhiwani. “For running Tailoring Centre for Disabled and Mentally retarded children & purchase of Sewing Machines.”	5,00,000/-	-do-
332.	U.O.No.CMH-1 GA/2015/2544 18.03.2016. dt.	Pragati Shiksha Samiti, VPO Baliali, Distt.-Bhiwani. “For purchase of computers.”	8,00,000/-	-do-
333.	U.O.No.CMH-1 GA/2015/2548 18.03.2016. dt.	Ishu Vibhu Shiksha Society, Bhiwani. “For purchase of Sewing Machines and running Tailoring Centre for poor Girls.”	7,00,000/-	-do-
334.	U.O.No.CMH-1 GA/2015/2552 18.03.2016. dt.	Deputy Commissioner, Bhiwani. “For financial assistance to the following addressee:- 1. Smt. Sunita Wd/o Sh. Naresh Pana Mamnan, VPO Kharak Kalan, Distt.- Bhiwani. “For repair of house being poor.” Rs.50,000/-. 2. Sh. Roshan S/o Sh. Birkhu (Nai) Pana Mamnan, VPO Kharak Kalan, Distt.- Bhiwani. “For treatment of his paralysed son (both lower limbs) being poor.” Rs.50,000/-. 3. Smt. Bala wd/o Sh. Balia Balmiki,Vill.-Kharak Kalan, Pana Khadyan, Distt.- Bhiwani. “For repair of house being poor.” Rs.50,000/-. 4. Smt. Anita Wd/o Lt. Sh. Vinod Dhanak, VPO-Kharak Kalan Pana Mamnan, Distt.- Bhiwani. “For repair of house being poor.” Rs.1,00,000/-. 5. Smt. Kusum Wd/o Sh. Ranbir Rajpoot, Pana Rajan VPO Kharak Kalan, Distt.- Bhiwani. “For treatment of her son (Lungs disease)being poor widow.” Rs.50,000/-. 6. Sh. Kala urf Sunder S/o Sh. Kartar (Shyami) VPO Kharak Khurd. Distt. Bhiwani. “ For his treatment (T. B. patient) being poor.” Rs.50,000/-. 7. Smt. Meera wd/o Sh. Satbir (Rajpoot), Pana Mamnan, VPO Kharak Kalan, Distt Bhiwani. “For repair of house being poor.” Rs.50,000/-. 8. Smt. Nirmala w/o Sh. Mahipal urf Pali Balmiki, Pana Mamnan, VPO Kharak Kalan, Distt Bhiwani. “For repair of house being poor.” Rs.1,00,000/- 9. Smt. Sajna wd/o Sh. Dharma Rajpoot, Pana Khadyan,VPO Kharak Kalan, Distt.- Bhiwani. “For repair of house being poor.” Rs.50,000/-. 10. Smt. Nirmala W/o Sh. Naresh, VPO Riwari Khera, Distt.-Bhiwani. “For repair of house being poor.” Rs.50,000/-.	6,00,000/-	-do-
335.	U.O.No.CMH-1 GA/2015/2578 18.03.2016. dt.	Koli Samaj Sudhar Samiti, Koli Samaj Bhawan, Ram Nagar, Bukaria, Palwal. “ For construction of Chopal Building.”	7,00,000/-	SDO(C) Palwal
336	U.O.No.CMH-1 GA/2015/2582 18.03.2016. dt.	Gaushala Bahin, Palwal. “ For construction of Shed.”	11,00,000/-	SDO(C) Hathin
337	U.O.No.CMH-1 GA/2015/2590 18.03.2016. dt.	Saini Dharamshala, Jainipura, Distt. Palwal. “ For construction of Building.”	11,00,000/-	SDO(C) Palwal
338	U.O.No.CMH-1 GA/2015/2642 18.03.2016. dt.	Municipal Corporation, Panipat. “1. For installation of CCTV Cameras on Main Chowks in Sector-11, Panipat for safety & security of general public. (Rs.3.00 lacs).,2. For installation of CCTV Cameras on Main Chowks in Sector-12, Panipat for safety & security of general public. (Rs.3.00 lacs).”	6,00,000/-	SDO(C) Panipat.
339	U.O.No.CMH-1 GA/2015/2646 18.03.2016. dt.	Panchayat Haribagh Colony, Asandh Road, Panipat. “For purchase/installation of Gym equipments.”	1,00,000/-	-do-
340.	U.O.No.CMH-1 GA/2015/2650 18.03.2016. dt.	Guru Nanak Public School, Amar Bhawan Chowk, Panipat. “For purchase of Computers.”	1,00,000/-	-do-
341.	U.O.No.CMH-1 GA/2015/2654 18.03.2016. dt.	Jamia Kurania Asharfia Gosli School, Sector-11, HUDA, Panipat. “For purchase of Computers.”	1,00,000/-	-do-
342.	U.O.No.CMH-1 GA/2015/2658 18.03.2016. dt.	National Fertilizers Employees Union, NFL, Panipat. “For purchase/installation of Gym equipments/fitness machines.”	1,50,000/-	-do-
343.	U.O.No.CMH-1 GA/2015/2662 18.03.2016. dt.	Ustad Nand Lal Secondary School, Sanoli Road, Panipat. “For purchase of Computers.”	1,00,000/-	-do-
344.	U.O.No.CMH-1 GA/2015/2666 18.03.2016. dt.	Shri Mahavir Adarsh Senior Secondary School, Ward-10, Panipat. “For purchase of Computers.”	1,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
345.	U.O.No.CMH-1 GA/2015/2670 18.03.2016.	dt. Varishth Nagrik Avm Pensioner Samaj, Model Town, Panipat. “For purchase/installation of Gym equipments/fitness machines.”	1,50,000/-	-do-
346.	U.O.No.CMH-1 GA/2015/2678 18.03.2016.	dt. Sati Bhai Das Sewa Dal, Sector-11, HUDA, Panipat. “For purchase/installation of Gym equipments/fitness machines.”	1,50,000/-	-do-
347.	U.O.No.CMH-1 GA/2015/2682 18.03.2016.	dt. Shri Parkash Chand Bajaj Savera Public School, Sanoli Road, Panipat. “For purchase of Computer and A.C.”	1,00,000/-	-do-
348.	U.O.No.CMH-1 GA/2015/2686 18.03.2016.	dt. Divya School, Model Town, Panipat. “For purchase/installation of Generator.”	1,00,000/-	-do-
349.	U.O.No.CMH-1 GA/2015/2690 18.03.2016.	dt. M.D. Public School, Ward-11, Panipat. “For purchase of Computers.”	1,00,000/-	-do-
350.	U.O.No.CMH-1 GA/2015/2694 18.03.2016.	dt. Aggarwal Sangathan (Regd.) Panipat, Aggarwal Bhawan, Sector-24, Panipat. “For purchase/installation of Gym equipments/fitness machines.”	1,50,000/-	-do-
351.	U.O.No.CMH-1 GA/2015/2698 18.03.2016.	dt. Rotary Panipat South (Regd.), Panipat. “For purchase/installation of Gym equipments/fitness machines in Apna Park, Model Town, Panipat and Sadbhavana Park Arora Hospital, Pruthi Chowk, Panipat.”	2,50,000/-	-do-
352.	U.O.No.CMH-1 GA/2015/2702 18.03.2016.	dt. Varishth Nagrik Kalyan Samiti, Sector-12, HUDA, Panipat. “For purchase/installation of Gym equipments.”	1,50,000/-	SDO(C) Panipat.
353	U.O.No.CMH-1 GA/2015/2706 18.03.2016.	dt. The Deputy Commissione, Panipat. “For financial assistance to the following addressee:- 1. Smt. Bhavna Arora W/o Sh. Munish Arora, H.No.11, Bhatia Colony, Asandh Road, Panipat. “For treatment of heart disease being very poor.” Rs.50,000/-. 2. Sh. Anil Kumar, Fati Chai Wali Gali, Ladla Kuan, Ward-9, Panipat. “For treatment of his two sons suffering from liver & Kidney disease being very poor.” Rs.1,00,000/-. 3. Sh. Ravinder Kumar S/o Sh. Tek Chand, Tehsil-Camp, Panipat. “Being physical disabled and poor.” Rs.50,000/-.	2,00,000/-	-do-
354.	U.O.No.CMH-1 GA/2015/2674 18.03.2016.	dt. Sat Jinda Kalyana Dharmarth Trust, Kalanaur, Distt.-Rohtak. “For construction of building.”	5,00,000/-	SDO(C) Rohtak.
355	U.O.No.CMH-1 GA/2015/2712 18.03.2016.	dt. Municipal Committee, Ladwa, Distt.-Kurukshetra. “For purchase and installation of Statue of Baba Sahib Dr. Ambedkar Ji at Ambedkar Chowk, Ladwa (Kurukshetra).”	6,00,000/-	SDO(C) Thanesar.
356	U.O.No.CMH-1 GA/2015/2717 21.03.2016.	dt. Deputy Commissioner, Rohtak. “For financial assistance to the following addressee being very poor:- 1. Smt. Darshana Devi W/o Sh. Ram Mehar Singh, #435/13, Basant Vihar Colony, Ladhot Road, Near KVM College, Rohtak. “For daughter’s marriage.” Rs.51,000/-. 2. Sh. Bishambar Kumar S/o Sh. Hari Lal, #865/10, Gau Karan Park, Roop Nagar Colony, Rohtak. “For kidney dialysis.” Rs.50,000/-. 3. Sh. Suresh Chawla S/o Sh. Harbans Chawla, #589/18, Gali No.4, Arya Nagar, Rohtak. “For daughter’s marriage.” Rs.51,000/-. 4. Sh. Jagdish S/o Sh. Gopi Chand, #456/27, Ghandi Nagar, Rohtak. “For repair of house.” Rs.51,000/-. 5. Smt. Anju W/o Sh. Ashok Kumar, #823/27, Ghandi Nagar, Rohtak. “Being a poor widow.” Rs.51,000/-. 6. Sh. Ashok Saini S/o Sh. Bishamber Saini, #398/New 14 J, Medical College, Rohtak. “For repair of house.” Rs.31,000/-. 7. Sh. Surinder S/o Sh. Kashmiri Lal, #471/27 Gandhi Nagar, Rohtak. “For repair of house.” Rs.31,000/-. 8. Sh. Subhash S/o Sh. Trilok Chand, #1332/28, Arjun Nagar, Rohtak. “For repair of house.” Rs.31,000/-. 9. Smt. Phoola Rani W/o Sh. Manohar Lal, #185/27, Gandhi Nagar, Rohtak. “For repair of house.” Rs.51,000/-. 10. Smt. Jyoti Sharma W/o Sh. Jagdish Chand, #1045/27 Gandhi Nagar, Rohtak. “For repair of house.” Rs.51,000/-.	4,49,000/-	SDO(C) Rohtak.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
357	U.O.No.CMH-1 GA/2015/2730 21.03.2016.	dt. Deputy Commissioner, Karnal. “For financial assistance to the following addressee:- 1. Sh. Sagar s/o Sh. Surinder Panchal, Gharaunda, Distt.-Karnal. “For medical treatment (Neurosurgery) being poor.” Rs.1,00,000/-. 2. Sh. Om Parkash s/o Sh. Ram Diya, Vill. Raipur Jattan, Distt.-Karnal. “For treatment (HIV-AIDS) being poor.” Rs.1,50,000/-. 3. Smt. Rekha w/o Sh. Om Parkash, Vill. Raipur Jattan, Distt.-Karnal. “For treatment (HIV-AIDS) being poor.” Rs.1,50,000/-. 4. Sh. Kuldip s/o Sh. Rajinder, Vill. Ucha Samana, Teh.-Gharaunda, Distt.-Karnal. “For special coaching in wrestling (Gold Medalist) being very poor and handicapped parents.” Rs.1,00,000/-. 5. Smt. Munni Devi w/o late Sh. Lalit Kaushik, r/o Telu Singh Colony, Main Bazar, Gharaunda, Distt.-Karnal. “For construction/repair of house being poor widow.” Rs.1,50,000/-. 6. Sh. Lokesh Kumar s/o Sh. Balbir Singh, VPO-Kohand, Teh.- Gharaunda, Distt.-Karnal. “For special coaching being poor deaf & dump cricketer.” Rs. 1,25,000/-. 7. Smt. Krishna w/o Sh. Mool Chand, Kutail Gamdi, Vill.-Kutail, Distt.-Karnal. “For repair of Kachha house being poor.” Rs. 1,00,000/-. 8. Smt. Nirmla w/o Sh. Ramesh Kumar, Kutail Gamdi, Vill.-Kutail, Distt.-Karnal. “For repair of Kachha house being poor.” Rs. 1,00,000/-. 9. Sh. Rajbir s/o Sh. Jeet Singh, Vill.-Kutail, Distt.-Karnal. “For purchase of vehicle-special scooty being handicapped and poor.” Rs. 1,00,000/-. 10. Smt. Nirmla Devi w/o late Master Om Parkash, Vill.Faizai Pur Majra, Teh.-Gharaunda, Distt.-Karnal. “For treatment of her son and repair of house being poor widow.” Rs. 2,00,000/-. 11. Sh. Manoj Kumar s/o Sh. Dalel Singh, H. No. 693, Gali No. 7, Brahm Nagar, Hansi Road, Distt.-Karnal. “For purchase of set of 24 Carbon Arrows for his daughter, an international Archer (Gold Medalist) being poor.” Rs. 1,00,000/-.	13,75,000/-	SDO(C) Karnal.
358	U.O.No.CMH-1 GA/2015/2821 22.03.2016.	dt. Sumer Chand Jain Geeta Vidya Mandir, Buria, Yamuna Nagar. “For purchase & Installation of Generator, Water Cooler, Ceiling Fans, RO Water Filter and purchase of Furniture.”	3,00,000/-	SDO(C) Jagadhari.
359	U.O.No.CMH-1 GA/2015/2825 22.03.2016.	dt. Phool Chand Geeta Vidya Mandir, Farakpur, Workshop, Yamuna Nagar. “For purchase of Furniture, purchase & Installation of Generator, Water Cooler, Ceiling Fans, RO Water Filter.”	3,00,000/-	-do-
360.	U.O.No.CMH-1 GA/2015/2829 22.03.2016.	dt. Vaidik Sadhan Ashram, Shadipur, Yamuna Nagar. “For Construction of room and white wash, paint etc.”	1,00,000/-	-do-
361.	U.O.No.CMH-1 GA/2015/2833 22.03.2016.	dt. Helping Hand Group Yamuna Nagar, #479-R, Model Town, Yamuna Nagar, Haryana-135001. “For purchase and installation of Dustbins, Reflectors and Street Lights.”	5,00,000/-	-do-
362.	U.O.No.CMH-1 GA/2015/2837 22.03.2016.	dt. Shri Sathya Jagriti Vidya Mandir, Village-Darwa, Yamuna Nagar. “For purchase of projector, furniture and upgradation of computers.”	2,00,000/-	SDO(C) Jagadhari.
363	U.O.No.CMH-1 GA/2015/2841 22.03.2016.	dt. S.D.Public School, Yamuna Nagar, Haryana. “For purchase of Projector, Water Cooler, AC and Furniture.”	1,00,000/-	-do-
364.	U.O.No.CMH-1 GA/2015/2845 22.03.2016.	dt. Laxmi Narayan Dharamshala, East Bhatia Nagar, Yamuna Nagar, Haryana. “For construction of Rooms.”	2,00,000/-	-do-
365.	U.O.No.CMH-1 GA/2015/2849 22.03.2016.	dt. Madhu Park Welfare Association, Madhu Colony, Yamuna Nagar, Haryana. “For Tiling and purchase/ installation of Canopy in the Park.”	6,00,000/-	-do-
366.	U.O.No.CMH-1 GA/2015/2853 22.03.2016.	dt. Nirmal Kunj Mahila Samiti, Rampura Park, Yamuna Nagar, Haryana. “For purchase / installation of Canopy and beautification of Park.”	3,00,000/-	-do-
367.	U.O.No.CMH-1 GA/2015/2857 22.03.2016.	dt. Uthan Institute of Development and Study, Office No. 6, Kalindi Colony, Phase-2, Yamuna Nagar, Haryana. “For purchase of Furniture and playing Kit for Handicapped Children.”	1,00,000/-	-do-
368.	U.O.No.CMH-1 GA/2015/2861 22.03.2016.	dt. The Deputy Commissioner, Yamuna Nagar. “For financial assistance to the following addressee:- 1. Sh. Rajender Kumar S/o Sh. Baldev Raj, R/o H. No. 134/26, Veena Nagar Camp, Yamuna Nagar. “For treatment of heart disease (Aortic Valve) being very poor.” Rs.1,00,000/-.	3,00,000/-	

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		2 Sh. Vicky Garg S/o Sh. Shyam Lal Garg, R/o H.No.86, Krishna Colony, Yamuna Nagar. “For Higher Studies at NIT Kurukshetra being very poor.” Rs.1,00,000/-.		-do-
		3 Smt. Asha Khurana W/o Sh. Ashok Khurana, R/o H.No.25E/2, Professor Colony, Yamuna Nagar. “For treatment of Cancer disease being very poor.” Rs.1,00,000/-.		
369.	U.O.No.CMH-1 GA/2015/2869 22.03.2016. dt.	District Bar Association, Jagadhari, Distt.-Yamuna Nagar, Haryana. “For connectivity of Lawyer’s Chambers to Litigants Hall Building & paint work.”	5,00,000/-	-do-
370.	U.O.No.CMH-1 GA/2015/2873 22.03.2016. dt.	Gramin Safai Karamchari Sangh, Village-Khaspur, Distt. Kurukshetra. “For purchase of Furniture and Computer.”	1,25,000/-	SDO(C) Thanesar.
371	U.O.No.CMH-1 GA/2015/2881 22.03.2016. dt.	Govt. Senior Secondary School, Dhurala, (4179), Distt.-Kurukshetra. “For construction of Boundary Wall of Play Ground.”	16,00,000/-	-do-
372.	U.O.No.CMH-1 GA/2015/2885 22.03.2016. dt.	Sardar Kewal Singh Memorial Education Trust (Regd. No. 3986), Kurukshetra. “For construction rooms of SKS Institute of Management & Technology, Kirmach, Distt.-Kurukshetra.”	10,00,000/-	-do-
373.	U.O.No.CMH-1 GA/2015/2897 22.03.2016. dt.	Shaheed Udham Singh Memorial Society (Regd. No.246) Barara Chowk, Shahabad (M), Distt Kurukshetra. “For construction of Hall.”	10,00,000/-	SDO(C) Shahabad
374	U.O.No.CMH-1 GA/2015/2877 22.03.2016. dt.	Gao Raksha Dal, Kaithal (Regd. No.1208), “For purchase of fodder.”	2,00,000/-	SDO(C) Kaithal.
375	U.O.No.CMH-1 GA/2015/2901 22.03.2016. dt.	Shri Baba Narain Dass Gau Shala Siwan, Distt.-Kaithal. “For construction of Shed and purchase of fodder.”	5,00,000/-	-do-
376.	U.O.No.CMH-1 GA/2015/2905 22.03.2016. dt.	Lakshya Shiksha Avm Samaj Kalyan Samiti, Kaithal. “For purchase of Computers and purchase of books for library.”	10,00,000/-	SDO(C) Kaithal.
377	U.O.No.CMH-1 GA/2015/2909 22.03.2016. dt.	Shri Sai Jan Kalyan Trust, Cheeka, Distt.-Kaithal. “For purchase of Sewing Machines for Tailoring Centre and mass marriages of poor girls.”	7,00,000/-	SDO(C) Guhla.
378	U.O.No.CMH-1 GA/2015/2913 22.03.2016. dt.	Lovleen Jan Kalyan Trust, Cheeka, Distt.-Kaithal. “For purchase of Funeral Vans and Ambulance.”	10,00,000/-	-do-
379.	U.O.No.CMH-1 GA/2015/2889 22.03.2016. dt.	Dharamshala Saini Sabha (Regd. No.00273/2014), Ram Nagar, Rohtak Road, Jind. “For construction of rooms in Saini Dharamshala.”	10,00,000/-	SDO(C) Jind
380	U.O.No.CMH-1 GA/2015/2893 22.03.2016. dt.	Municipal Council, Hodal, Distt. Palwal. “For construction of Mahor Choupal, Ward No.1, Hodal (Palwal).”	6,22,000/-	SDO(C) Hodal
381	U.O.No.CMH-1 GA/2015/2946 25.03.2016. dt.	Gram Panchayat Sedamajra, Distt. Jind. “For completion of General Chopal.”	5,00,000/-	SDO (C) Narwana
382	U.O.No.CMH-1 GA/2015/2950 25.03.2016. dt.	Gram Panchayat Palwan, Distt. Jind. “For completion of Harijan Chopal.”	5,00,000/-	-do-
383	U.O.No.CMH-1 GA/2015/2954 25.03.2016. dt.	Gram Panchayat Dola, Distt. Jind. “For completion of Harijan Chopal.”	5,00,000/-	-do-
384.	U.O.No.CMH-1 GA/2015/2958 25.03.2016. dt.	Gram Panchayat Gainda Khara, Distt. Jind. “For completion of Harijan Chopal.”	5,00,000/-	-do-
385.	U.O.No.CMH-1 GA/2015/2962 25.03.2016. dt.	Gram Panchayat Bighana, Distt. Jind. “For completion of B.C. Chopal.”	5,00,000/-	-do-
386.	U.O.No.CMH-1 GA/2015/2966 25.03.2016. dt.	Gram Panchayat Baroda, Distt. Jind. “For repair of Balmiki Chopal.”	5,00,000/-	-do-
387.	U.O.No.CMH-1 GA/2015/2970 25.03.2016. dt.	Deputy Commissioner, Jind. “For financial assistance to	1,00,000/-	-do-
		Smt. Puhlli W/o Sh. Chhelu Ram, Village Pega, Distt. Jind for treatment of cancer disease being very poor.”		
388.	U.O.No.CMH-1 GA/2015/2974 25.03.2016. dt.	Jangra Brahman Dharamshala, Meham, Distt. Rohtak. “For completion of building.”	31,00,000/-	SDO (C) Meham
389	U.O.No.CMH-1 GA/2015/2978 25.03.2016. dt.	Panchal Dharamshala, Meham, Distt. Rohtak. “For construction of two rooms and stairs.”	5,00,000/-	-do-
390	U.O.No.CMH-1 GA/2015/2982 25.03.2016. dt.	Joggi Samaj Dharamshala, Meham, Distt. Rohtak. “For construction of boundary wall, floor, plaster and installation of Doors & windows.”	5,00,000/-	-do-
391	U.O.No.CMH-1 GA/2015/2986 25.03.2016. dt.	Jat Dharamshala, Meham, Distt. Rohtak. “For construction of three rooms and boundary wall.”	5,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
392	U.O.No.CMH-1 GA/2015/2990 25.03.2016. dt.	Kumhar Dharamshala, Meham, Distt. Rohtak. “For construction of floor and installation of Doors, windows & tiles and white wash.”	5,00,000/-	-do-
393	U.O.No.CMH-1 GA/2015/2994 25.03.2016. dt.	Sawrankar Dharamshala, Meham, Distt. Rohtak. “For construction of toilets.”	5,00,000/-	-do-
394.	U.O.No.CMH-1 GA/2015/2998 25.03.2016. dt.	Municipal Corporation, Karnal. “For construction of building of Vikas Sadan.”	1,00,00,000/-	SDO (C) Karnal
395	U.O.No.CMH-1 GA/2015/3002 25.03.2016. dt.	Gram Panchayat Kalampura, Distt. Karnal. “ Rs.15.00 lacs for construction of Park & Nala & development of Volley Ball Ground. Rs.25.00 lacs for construction of streets in Rajput Dera, Jitender to Babu Ram & renovation of Streets & Drains. Rs.15.00 lacs for completion of Ror Choupal 2 nos.”	55,00,000/-	-do-
396	U.O.No.CMH-1 GA/2015/3006 25.03.2016. dt.	Gram Panchayat Zarifabad, Distt. Karnal. “ For providing & Fixing ILBP on Both side of Marketing Board Road from Welcome Gate to Old Age Home. ”	25,00,000/-	-do-
397.	U.O.No.CMH-1 GA/2015/3010 25.03.2016. dt.	Gram Panchayat Dabri, Distt. Karnal. “ Rs.25.00 lacs for providing & Fixing pipeline with Monoblock Motor Pump Set for Waste Water of whole village. Rs.15.00 lac for completion of Community Centre.”	40,00,000/-	-do-
398.	U.O.No.CMH-1 GA/2015/3014 25.03.2016. dt.	Gram Panchayat Rattangarh, Distt. Karnal. “ Rs.25.00 lacs for renovation of GSS School Building and Boundary Wall. Rs.15.00 lacs for construction of street & Drain at village Rattangarh and Street in Dolatpur. ”	40,00,000/-	-do-
399.	U.O.No.CMH-1 GA/2015/3018 25.03.2016. dt.	Gram Panchayat Pundark, Distt. Karnal. “ Rs.12.00 lacs for construction of Rasta Peer Wala. Rs. 3.00 lac for construction of Culvert of Chowk.”	15,00,000/-	-do-
400	U.O.No.CMH-1 GA/2015/3022 25.03.2016. dt.	Gram Panchayat Kachhwa, Distt. Karnal. “ Rs.18.00 lacs for completion of Rasta Ranbir Nagar to Shahpur Road & upto Dera Randhir Singh. Rs.19.00 lac for construction of Five Pond System in Ranbir Nagar (Dera Purbia). Rs.15.00 lacs for construction of Nalla & Path Way around the sarovar (Shivalya Wala Pond).”	52,00,000/-	-do-
401.	U.O.No.CMH-1 GA/2015/3030 25.03.2016. dt.	Shri Sanatan Dharam Sabha (Regd.), Krishna Bhawan Taraori, Distt. Karnal. “For completion of Krishna Bhawan (Dharamshala).”	11,00,000/-	-do-
402.	U.O.No.CMH-1 GA/2015/3026 25.03.2016. dt.	Rajkul Sanskritik Sanstha (Regd.) Maharana Partap Bhawan, Maharana Partap Marg (Opp. Hanuman Mandir), Sector-8, Faridabad-121006 (Haryana). “For establishing a public library in Maharana Pratap Bhavan.”	2,00,000/-	SDO(C) Faridabad

Allocation of Discretionary Grants sanctioned by Sh. Krishan Lal Panwar, Transport Minister Haryana, Chandigarh for the financial year 2015-16.				
<u>Sr. No.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
1	U.O.No.PS/TM/ 2015/1150 dt.16.11.2015	Gopal Vidhya Mandir, Sr. Middle College, Bhiwani Road, Jind (Hr.) Registered No. 189. "For Maintenance of School Building."	5,00,000/-	SDO(C) Jind
2	U.O.No.PS/TM/ 2015/1158 dt.16.11.2015	Metis Degree College (for girls) Anta, Tehsil-Safidon, Distt. Jind, Haryana (126112) Registered No. 12/09-C2(3). " For Purcase of books for poor students."	5,00,000/-	SDO(C) Safidon
3	U.O.No.PS/TM/ 2015/1163 dt.16.11.2015	Distt. Basket Ball Association, Jind Registered No. 87. " For Development of Sports activities."	2,00,000/-	SDO(C) Jind
4	U.O.No.PS/TM/ 2015/1167 dt.16.11.2015	Shri Krishan Kirpa Gaush ala Samiti (regd.) Gaushala Road, Gaucharand,Pehowa-136128 (Kurukshetra) Haryana (Registered No. HR 148-2003,118-2014. " For Preparing of	15,00,000/-	SDO(C) Pehowa Kurukshetra
5	U.O.No.PS/TM/ 2015/1171 dt.16.11.2015	Arya Girl Sr. Sec. School, Mohana Gohana, Sonepat (Hr) Registration No. 300. " For the participants of sanitation campaign."	21,000/-	SDO(C) Gohana
6	U.O.No.PS/TM/ 2015/1146 dt.16.11.2015	Rishikul Senior Secondary School, Ahar Kurana-Panipat 132107 (Hr) School No.20277 (Affiliation No. 530669). " For Library Books."	2,00,000/-	SDO(C) Panipat
7	U.O.No.PS/TM/ 2015/1154 dt.16.11.2015	Residential Welfare Association Housing Board Colony, Madlauda, Distt. Panipat (Registered No. PNP. 143). " Maintenance of Roads Housing Board Colony."	10,00,000/-	-do-
8.	U.O.No.PS/TM/ 2015/1175 dt.16.11.2015	Geeta Engineering College Naultha Gohana Road, Panipat-132103 (Hr) Registered No. 1-2596691. " For Books in Library."	5,00,000/-	-do-
9.	U.O.No.PS/TM/ 2015/1379 dt.04.12.2015	Shri Guru Ram Dass Sr. Sec. School, Panipat (Affiliation by Board of School Education Haryana (Bhiwani) (School Code No. 14124). " For Establishment of Books Library."	5,00,000/-	SDO(C) Panipat
10	U.O.No.PS/TM/ 2015/1387 dt.04.12.2015	Dada Lakhmichand Kala Vikas Munch (Regd.). Panipat. (Regd. No. 94). "For Development of cultural activities."	1,00,000/-	-do-
11.	U.O.No.PS/TM/ 2015/1391 dt.04.12.2015	Bhartiya Kishan Union, Panipat (Regd. No. 4981). " For Construction of building."	5,00,000/-	-do-
12.	U.O.No.PS/TM/ 2015/1395 dt.04.12.2015	Rajyoga Education & Research Foundation Panipat (Regd. No. 3/1201). " For Cosntruction work of Hall."	6,00,000/-	-do-
13.	U.O.No.PS/TM/ 2015/1399 dt.04.12.2015	Shri Vishavkarama Sabha (Regd.) Panipat (Regd. No. 1579/1992). " For Construction work of Community Centre."	5,00,000/-	-do-
14.	U.O.No.PS/TM/ 2015/1403 dt.04.12.2015	Sant Ravi Dass Samiti, Madlauda (Panipat) (Regd. No. 130). " For Construction work of Ravi Dass Bhawan."	5,00,000/-	-do-
15.	U.O.No.PS/TM/ 2015/1383 dt.04.12.2015	Dr. B.R. Ambedkar Welfare Society, Jind (Regd. No. 302/14). "For Construction work of Ravi Dass Dharamshala, Jind."	5,00,000/-	SDO(C) Jind
16	U.O.No.PS/TM/ 2015/1531 dt.09.12.2015	Arya Bal Bharti Public School, Panipat,(Affiliated by CBSE) School Code 530556. " For construction of stadium."	5,00,000/-	SDO(C) Panipat
17	U.O.No.PS/TM/ 2015/1536 dt.09.12.2015	Arya Post Graduate College, Panipat, (Registration No. 90). " For up-gradation of College Library."	1,00,000/-	-do-
18.	U.O.No.PS/TM/ 2015/1540 dt.09.12.2015	St. Mary's Convent Sr. Sec. School, Panipat (Affililated to CBSE) No. 53022) School Code No. 04226. " For upgrading the school Library."	2,00,000/-	-do-
19.	U.O.No.PS/TM/ 2015/1544 dt.09.12.2015	Dushera Committee (Regd.) Sanoli Road, Panipat (Regd. No. 00209). " For Construction of Community Centre (Shri Raghunath Dham) Sector-25, Part-2, Panipat."	2,00,000/-	-do-
20.	U.O.No.PS/TM/ 2015/1460 dt.08.12.2015	Amar Nath Bhagat Jai Ram Kanya Mahavidhalya, Serdha, Block Rajond, District Kaithal. "For Establishing Solar system."	5,25,000/-	ADC Kaithal
21	U.O.No.PS/TM/ 2015/217 dt.08.02.2016	Gokul Dham Gaushala, Rairkalan, Distt. Panipat (Regd. No. 606). " For Construction of shed Gokul Gaushala."	2,50,000/-	SDO(C) Panipat
22	U.O.No. PS / TM/ 2015/225 08.02.2016	Dr. Bhim Rao ambedkar Kuldeep Nagar Sewa Samiti, Panipat (Regn. No. 2234). " For Construction work of Bhawan."	1,00,000/-	-do-
23.	U.O.No. PS / TM/ 2015/229 08.02.2016	Multan Sabha (Regd.) Panipat (Regn. No. 00066/2014). " For Construction work of old Age Home."	5,00,000/-	-do-
24	U.O.No. PS / TM/ 2015/240 08.02.2016	I.B. (L) Bh. Educational Society (Regd.) Panipat (Regn. No. HR/PNP/2014/00011). " For purchase of furniture."	2,00,000/-	-do-

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
<u>No.</u>				
1	2	3	4	5
25.	U.O.No. PS / TM/ 2015/244 dt.. 08.02.2016	Hadrabadi Devpuri Shamshan Bhumi Dharmarth Samiti, (Regd.) Panipat (Regn. No. 616 of 1989). “ For Construction work of Hall.”	5,00,000/-	-do-
26.	U.O.No. PS / TM/ 2015 /221 dt.. 08.02.2016	Bharat Ratan Dr. B.R. Ambedkar Welfare Committee, Kurukshetra (Regn. No. 61). “ For Construction of	21,00,000/-	SDO(C) Kurukshetra
27	U.O.No. PS / TM/ 2015/236 dt.. 08.02.2016	Vidya Bharti Sanskriti Shiksha Sansthan, Kurukshetra (Reg. No. 320/1984). “ For renovation of building and construction work of rooms.”	11,00,000/-	-do-
28 .	U.O.No. PS / TM/ 2015/233 dt.. 08.02.2016	Deputy Commissioner, Gurgaon. “ For distribution of sweets and Prizes to the students of different schools who participated in the cultural programme on Independence day at Gurgaon (15-8-2015).”	5,00,000/-	SDO(C) Gurgaon
29	U.O.No.PS/TM/ DQ/2016/ dt 24.02.2016 474	Yuva Gramin Vikas Samiti, (Regd.) Village Garhi Bharal P. O. Barsat, Tehsil Garaunda, Distt. Karnal. “ For Development of different activities for rural youths.”	6,00,000/-	SDO(C) Garaunda
30	U.O.No.PS/TM/ DQ/2016/ dt.24.02.2016 478	Dalit Jan Kalyan Samiti VPO Ratera, Distt. Bhiwani, (Regn. No. 01080). “ For Different activities for development of rural backward people i.e. purchase of Sewing Machines, clothes, sports items for poor women and children.”	6,00,000/-	SDO(C) Bawani Khera.
31	U.O.No.PS/TM/ DQ/2016/ dt.24.02.2016 482	Paramount Convent Sr. Sec. School, Akbarpur, Near Naraingarh, Distt. Ambala (Affiliated to CBSE), Affiliation No. 530787, School Code: 20399. “ For Construction of Rooms.”	8,00,000/-	SDO(C) Naraingarh
32	U.O.No.PS/TM/ DQ/2016/641 dt 09.03.2016	Gram Panchayat Village Lohari Block Madlauda Distt. Panipat. “ (1). For completion of boundary wall of Guru Brahma Nand Yog Ashram (Rs. 7,00,000/-). (2). For completion of Panthu Pana Chaupal (General) (Rs. 3,00,000/-).”	10,00,000/-	BDPO Madlauda Panipat.
33	U.O.No.PS/TM/ DQ/2016/645 dt 09.03.2016	Gram Panchayat Village Nara Block Madlauda Distt. Panipat. “ (1) For Completion of Ghoria Pana Chaupal (Rs. 9,00,000/-). (2) For Completion of Anganwari Centre (Naya Nara) (Rs. 3,00,000/-).”	12,00,000/-	-do-
34.	U.O.No.PS/TM/ DQ/2016/649 dt 09.03.2016	Gram Panchayat Village Madlauda Block Madlauda Distt. Panipat. “ (1). For completion of Khatik Chaupal (SC) (Rs. 9,00,000/-). (2). For completion of Harijan Chaupal near Subak Pond (Johad) (Rs. 4,00,000/-). (3). For Completion of Mahila Chaupal (Chothial Pana) (Rs. 6,00,000/-).”	19,00,000/-	-do-
35.	U.O.No.PS/TM/ DQ/2016/653 dt 09.03.2016	Gram Panchayat Village Adiyana Block Madlauda Distt. Panipat. “ For completion of Gau Ghat and retaining wall.”	10,00,000/-	-do-
36.	U.O.No.PS/TM/ DQ/2016/657 dt 09.03.2016	Gram Panchayat Village Kalkha Block Madlauda Distt. Panipat. “ (1). For completion of General Chaupal (Sahi Ram Pana) (Rs. 8,00,000/-). (2) For Completion of Harijan Chaupal (Rs. 8,00,000/-).”	16,00,000/-	-do-
37.	U.O.No.PS/TM/ DQ/2016/661 dt 09.03.2016	Gram Panchayat Village Assan Khurd Block Madlauda Distt. Panipat. “ For completion of CC street Dera (Banjara) Tharmel Plant near Steel Structure workshop.”	5,00,000/-	-do-
38.	U.O.No.PS/TM/ DQ/2016/665 dt 09.03.2016	Gram Panchayat Village Dharamgarh Block Madlauda Distt. Panipat. “ For completion of Harijan Chaupal.”	10,00,000/-	-do-
39.	U.O.No.PS/TM/ DQ/2016/669 dt 09.03.2016	Gram Panchayat Village Kawi Block Madlauda Distt. Panipat. “ For completion of Harijan Chaupal.”	8,00,000/-	-do-
40.	U.O.No.PS/TM/ DQ/2016/673 dt 09.03.2016	Gram Panchayat Village Urlana Khurd Block Madlauda Distt. Panipat. “ For completion of Community Centre (SC).”	10,00,000/-	-do-
41.	U.O.No.PS/TM/ DQ/2016/677 dt 09.03.2016	Gram Panchayat Village Bhalsi Block Madlauda Distt. Panipat. “ For completion of Backward Class Chaupal.”	4,00,000/-	-do-
42.	U.O.No.PS/TM/ DQ/2016/681 dt 09.03.2016	Gram Panchayat Village Sithana Block Madlauda Distt. Panipat. “ For completion of CC street from Phirni to residence of Phool Singh and Anaganwari Centre to residence of Sh. Madan.”	9,00,000/-	-do-
43.	U.O.No.PS/TM/ DQ/2016/685 dt 09.03.2016	Gram Panchayat Village Shodapur Block Madlauda Distt. Panipat. “ (1) For Completion of retaining wal of Pond near Govt. School (Rs.8,50,000/-). (2) For Completion of Saini Chaupal (Rs. 3,00,000/-).”	11,50,000/-	-do-
44.	U.O.No.PS/TM/ DQ/2016/689 dt 09.03.2016	Gram Panchayat Village Sultana Block Madlauda Distt. Panipat. “ For completion of Community Centre.”	10,00,000/-	-do-
45.	U.O.No.PS/TM/ DQ/2016/692 dt 09.03.2016	Gram Panchayat Village Shapur Block Israna Distt. Panipat. “ For completion of General Chaupal.”	4,00,000/-	BDPO Israna Panipat.

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
<u>No.</u>				
1	2	3	4	5
46	U.O.No.PS/TM/ DQ/2016/693 09.03.2016	Gram Panchayat Village Chamrara Block Israna Distt. Panipat. “ For completion of Sub Health Centre.”	5,00,000/-	-do-
47.	U.O.No.PS/TM/ DQ/2016/701 09.03.2016	Gram Panchayat Village Kaith Block Israna Distt. Panipat. “ For completion of Anganwari Centre.”	3,00,000/-	-do-
48.	U.O.No.PS/TM/ DQ/2016/705 09.03.2016	Gram Panchayat Village Chichrana Block Israna Distt. Panipat. “ (1) For Completion of Ambedkar Bhawan (Rs.7,00,000/-). (2) For Completion of IPB street from main street to Dumiyana road (Rs. 2,50,000/-). (3) For Completion of Khera Wali Chaupal (Rs. 5,00,000/-). (4) For Completion of IPB street (309 No.) (Rs. 2,00,000/-).”	16,50,000/-	-do-
49.	U.O.No.PS/TM/ DQ/2016/709 09.03.2016	Gram Panchayat Village Didwari Block Israna Distt. Panipat. “ For completion of Harijan Chaupal.”	3,00,000/-	-do-
50.	U.O.No.PS/TM/ DQ/2016/713 09.03.2016	Gram Panchayat Village Palri Block Israna Distt. Panipat. “ (1)For completion of Harijan Chaupal (Rs. 4,00,000/-). (2). For Completion of Community Centre (Rs. 7,00,000/-).”	11,00,000/-	-do-
51.	U.O.No.PS/TM/ DQ/2016/717 09.03.2016	Gram Panchayat Village Seenk Block Israna Distt. Panipat. “ (1)For completion work of Basket Ball court (Rs. 5,00,000/-). (2). For Completion of Harijan Chaupal (Rs. 6,00,000/-). (3) For Completion of Hariya Pana Chaupal (Rs. 5,00,000/-).”	16,00,000/-	-do-
52.	U.O.No.PS/TM/ DQ/2016/721 09.03.2016	Gram Panchayat Village Israna Block Israna Distt. Panipat. “ (1) For Completion of Vishvkaarma Bhawan (Rs.5,00,000/-). (2) For Completion of IPB street from house of Sh. Satpal S/o Dariya to Sh. Mohinder (Rs. 1,50,000/-). (3) For Completion of Administration Block in Govt. College (Rs. 10,00,000/-).(4) For Paver Brick for street from PWD road to the field of Smt. Sunitra Jaglan (Rs. 5,50,000/-).”	22,00,000/-	-do-
53.	U.O.No.PS/TM/ DQ/2016/725 09.03.2016	Gram Panchayat Village Karad Block Israna Distt. Panipat. “ For completion of IPB street from road to School.”	6,00,000/-	-do-
54.	U.O.No.PS/TM/ DQ/2016/729 09.03.2016	Gram Panchayat Village Bijawa Block Israna Distt. Panipat. “ For completion of IPB phirni.”	10,00,000/-	-do-
55.	U.O.No.PS/TM/ DQ/2016/733 09.03.2016	Gram Panchayat Village Pardhana Block Israna Distt. Panipat. “ For completion of Backward Class Chaupal.”	4,00,000/-	-do-
56.	U.O.No.PS/TM/ DQ/2016/738 09.03.2016	Gram Panchayat Village Gawalra Block Israna Distt. Panipat. “ For completion of Panchayat Ghar, Sub Health Centre & Vetnary Hospital complex.”	10,00,000/-	-do-
57.	U.O.No.PS/TM/ DQ/2016/742 09.03.2016	Gram Panchayat Village Kurana Block Israna Distt. Panipat. “(1) For completion of Gym hall (Rs. 6,00,000/-). (2). For Completion of Parajapat Chaupal (Rs. 10,00,000/-).”	16,00,000/-	-do-
58.	U.O.No.PS/TM/ DQ/2016/746 09.03.2016	Gram Panchayat Village Buana Lakhu Block Israna Distt. Panipat. “ For completion of IPB street from Phirni to main Gali.”	7,00,000/-	-do-
59.	U.O.No.PS/TM/ DQ/2016/750 09.03.2016	Gram Panchayat Village Jondhan Kalan Block Israna Distt. Panipat. “ For completion of Balmiki Chaupal.”	3,00,000/-	-do-
60.	U.O.No.PS/TM/ DQ/2016/754 09.03.2016	Gram Panchayat Village Titana Kalan Block Samalkha Distt. Panipat. “ For completion of Gujjar Chaupal.”	5,00,000/-	BDPO Samalkha Panipat.
61	U.O.No.PS/TM/ DQ/2016/762 10.03.2016	Chothiyal Gyanan Jankalyan Committee, Madlauda Distt. Panipat (Regd. No. 00695). “ For completion work of Community Centre.”	21,00,000/-	SDO(C) Panipat
62	U.O.No.PS/TM/ DQ/2016/766 10.03.2016	Bhagwan Valmiki Mahasabha Munda Khera , Tehsil Chhachhrauli (Yamuna Nagar) (Regn. No. 00638). “ For Renovation of Bhawan.”	5,00,000/-	BDPO Chhachhrauli
63	U.O.No.PS/TM/ DQ/2016/596 03.03.2016	Govt. College for Women, Madlauda Distt. Panipat through Deputy Commissioner, Panipat. “ For Purchase of furniture.”	5,00,000/-	SDO(C) Panipat
64	U.O.No.PS/TM/ DQ/2016/604 03.03.2016	Geeta Public Sr. Sec. School, VPO Shera Distt. Panipat (Affiliation No. 530769), (Affiliation to CBSE, New Delhi) School No. 20375. “ For Providing Furniture.”	2,50,000/-	-do-
65.	U.O.No.PS/TM/ DQ/2016/608 03.03.2016	Aryan Public Sr. Sec. School, VPO Kurana Distt. Panipat. Permanent Recognized vide order No. 24/26-2003 PS (3) Dated 09.01.2007 School Code No. 14345 (Board of school Education Haryana, Bhiwani). “ For providing furniture.”	2,50,000/-	-do-

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
<u>No.</u>				
1	2	3	4	5
66.	U.O.No.PS/TM/ DQ/2016/592 03.03.2016 dt	Dr. B.R. Ambedkar Welfare Educational Society Kalanaur (Rohtak) Regn. No. 01725/2016. “ For Completion work of Hall.”	5,00,000/-	SDO(C) Rohtak
67	U.O.No.PS/TM/ DQ/2016/600 03.03.2016 dt	Community Centre Bada Mohalla Balmiki Basti, Palwal, (Through Deputy Commissioner, Palwal). “ For Completion of Community Centre in Bada Mohalla Balmiki Basti, Palwal.”	5,00,000/-	SDO(C) Palwal
68	U.O.No.PS/TM/ DQ/2016/612 03.03.2016 dt	Mahasabha Arya Kanya Gurukul, Mor Majra (Karnal) Regn. No. 1258 dated 15.05.2014. “ For Completion work of Hall.”	11 ,00,000/-	SDO(C) Assandh

Allocation of Discretionary Grants sanctioned by Sh. Om Parkash Dhankar Agriculture & Development Minister Haryana, Chandigarh for the financial year 2015-16.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.47/AM dt.29.04.2015.	Lawaris Pirit Pashu SewaSangh (Regd. No.399/007), Rohtak. "For const. of shed and fodder for cows."	5,00,000/-	SDM
				Rohtak.
2	U.O.No.48/AM dt.29.04.2015.	Gram Panchayat Rankoli. Tehsil-Bond, Distt.-Bhiwani. "For construction of Community Hall in Baba Chandu Dass Ashram."	5,00,000/-	SDM
				Ch. Dadri.
3	U.O.No.49/AM dt.29.04.2015.	Kamdhenu Gowdham, Village- Bissar-Akabarpur, Tauru (Mewat) Distt.-Mewat. "For const. of shed and fodder for cows."	5,00,000/-	SDM
				Nuh
4	U.O.No.50/AM dt.29.04.2015.	Maharaja Aggrasen Education Trust(Regd.) Jhajjar. "For const. of building for Maharajaa Aggrasen College for women Jhajjar."	11,21,000/-	SDM
				Jhajjar.
5	U.O.No.51/AM dt.30.04.2015.	Jaswant S/o Sh. Gaishi Ram, VPO Sondhi,Distt.-Jhajjar. "For treatment being very wiak financial	31,000/-	-do-
6.	U.O.No.52/AM dt.30.04.2015.	Naresh S/o Sh. Balraj Singh, Village-Dhor Teh. Beri, Distt. Jhajjar. "For damage of wheat crop due to Burnt."	50,000/-	SDM
				Beri.
7	U.O.No.53/AM dt.30.04.2015.	Dhan Singh S/o Sh. Jisukh, Vill.-Dhadhot Distt.-Mahendergarh. "For damage of wheat crop due to Burnt."	20,000/-	SDM
				Mahendergarh.
8	U.O.No.54/AM dt.07.05.2015.	E Library Dabwali, Fire Tragedy Memorial, Mandi Dabwali. Distt.-Sirsa. "For purchase of books for library."	2,00,000/-	SDM
				Dabwali.
9	U.O.No.56/AM dt.07.05.2015.	Saraswati Vidya Mandir, Mandi Dabwali, Distt.-Sirsa. "For const. of building."	11,00,000/-	-do-
		Cancelled		
10.	U.O.No.55/AM dt.07.05.2015.	Miss Manjit D/o Late Sh. Samay Singh VPO Dhakla. Distt.-Jhajjar. "For higher education being her poor financial position."	51,000/-	SDM
				Jhajjar.
11	U.O.No.58/AM dt.07.05.2015.	Shamsher S/o Sh. Inder Singh, V.P.O. Khudan, Distt. Jhajjar. "For Construction of house being very weak	31,000/-	-do-
12.	U.O.No.59/AM dt.07.05.2015.	Pooja Devi W/o Sh. Shashi Ahlawat, Arya Nagar, near Arya Hospital, Jhajjar. Distt.-Jhajjar. "For	1,00,000/-	-do-
13.	U.O.No.60/AM dt.07.05.2015.	Pawan Kumar S/o Sh. Partap Singh Vill.-Mundakhera, Distt.-Jhajjar. "For treatment being	1,00,000/-	-do-
14.	U.O.No.61/AM dt.07.05.2015.	Smt. Kamla Devi W/o Late Sh. Jagmal Vill. Bhindawas, Distt.-Jhajjar. "For higher education of	31,000/-	-do-
15.	U.O.No.63/AM dt.07.05.2015.	Deputy Commissioner Jhajjar. "For construction of Dharamshala, Ramgarh Dhani.	2,00,000/-	-do-
16.	U.O.No.68/AM dt.07.05.2015.	Smt. Urmila W/o Late Sh. Devender S/o Sh. Ram Mehar, V.P.O. Khudan, Distt.-Jhajjar. "For	40,000/-	-do-
17.	U.O.No.69/AM dt.07.05.2015.	Sh. Sajjan Singh urf Lilu Vayamshala, V.P.O. Ladpur, Distt.-Jhajjar (Regd. No. 1497). "For	5,00,000/-	-do-
18.	U.O.No.71/AM dt.07.05.2015.	Umed Singh S/o Sh. Kesho Ram, V.P.O. Bithla, Distt.-Jhajjar. "For construction of house being very	50,000/-	-do-
19.	U.O.No.62/AM dt.07.05.2015.	Dharambir Singh S/o Sh. Ganga Ram, Vill. Dhadhot, Distt.-Mahendergarh. "For damage of wheat crop due to Burnt."	40,000/-	SDM
				Mahendergarh.
20	U.O.No.66/AM dt.07.05.2015.	Yadav Sabha Mahendergarh, (Regd. No.000Y5), Distt.-Mahendergarh. "For construction of Library and purchasing of Books."	5,00,000/-	SDM
				Mahendergarh.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
21	U.O.No.64/AM dt.07.05.2015.	Press Club, Sector-27 Chandigarh (Regd. No. 528/1979). "For construction of Club Buiding."	5,00,000/-	SDM Panchkula
22	U.O.No.65/AM dt.07.05.2015.	Akhil Bhartiya Gaushala, Nandini Dham, Vill. Pehrawar, Distt.-Rohtak. "For purchasing of fodder for cows."	11,00,000/-	SDM Rohtak.
23	U.O.No.67/AM dt.07.05.2015.	Sant Sheromani baba Parkashpuri Gaushala Seva Samiti (Regd. No. 01155),Vill. Daultabad (Gurgaon). "For construction of Gau Shed."	5,00,000/-	SDM Gurgaon.
24	U.O.No.70/AM dt.07.05.2015.	Arya Gaushala Samiti (Regd. No. 1744/98-99), Kanya Gurukul Mahavidyalay, Panchgaon-Distt-Bhiwani. "For Purchasing of fodder for cows."	5,00,000/-	SDM Ch.Dadri.
25	U.O.No.72/AM, dt. 11.05.2015	Sankat Mochani Devi Trust, Kakroli Sardara,(Regd. No. 1538), Tehsil Badra, Distt. Bhiwani. "For	5,00,000/-	SDM Charkhi Dadri
26	U.O.No.73/AM, dt. 11.05.2015	Gaushala village Kherka, Tehsil Bahadurgarh, Distt.-Jhajjar. "For Construction of shed and fodder for	5,00,000/-	SDM Bahadurgarh
27	U.O.No.75/AM, dt. 11.05.2015	Aryavert Gaushala village Mandothi, Tehsil Bahadurgarh, Distt. Jhajjar. "For construction of	2,00,000/-	SDM Jhajjar
28	U.O.No.76/AM, dt. 11.05.2015	XEN Panchayati Raj, Jhajjar. "For construction of building of Gulia Khap Chabutra at village Sondhi."	21 ,00,000/-	SDM Jhajjar
29	U.O.No.74/AM, dt. 11.05.2015	Enironment and Wild Life Society vill. Gadoli Khurd, P.O. Basai H. No. 127 Gurgaon. "For	3,00,000/-	SDM Gurgaon
30	U.O.No.77/AM, dt. 15.05.2015	Santosh W/o Sh. Parmanand, Wark No. 13, Bhati Gate Jhajjar. "For construction of house being very	50,000/-	SDM Jhajjar
31	U.O.No.78/AM, dt. 15.05.2015	Shree Krishan Gaushala, Near Anaj Mandi Ratia, Distt. Fatehabad (Regd. No. 1391). "For purchasing	5,00,000/-	SDM Ratia
32	U.O.No.79/AM, dt. 19.05.2015	Kanya Gurukul, Kharkhoda. "For const. of community hall."	11,00,000/-	SDM Kharkhoda.
33	U.O.No.80/AM, dt.05.06.2015	Manish S/o Sh. Pardeep V.P.O. Gubana, Teh. Bahadurgarh, Distt.- Jhajjar. "For financial help for	51,000/-	SDM Jhajjar
34	U.O.No.81/AM dt.16.06.2015	Sarpanch, Gram Panchayat Bahu Teh. Matenhail, Distt. Jhajjar. "For Construction of Community Hall	6,00,000/-	SDM Jhajjar
35	U.O.No.82/AM dt.16.06.2015	Krishan S/o Sh. Ramrakh, V.P.O. Karodha, Distt.-Jhajjar. "For financial help for Construction of house	21,000/-	-do-
36.	U.O.No.83/AM dt.11.06.2015	Sarpanch, Gram Panchayat Kaliyawas, Distt.-Jhajjar. "For Construction of Zim Building."	1,50,000/-	-do-
37.	U.O.No.84/AM dt.11.06.2015	Supriya D/o Sh. Sudhir, H.No. 194/14, Adarsh Nagar, Jhajjar. "For financial help for Higher	21,000/-	-do-
38.	U.O.No.85/AM dt.11.06.2015	Om Prakash S/o Sh. Ram Kumar, V.P.O.-Chappar, Distt.-Jhajjar. "For Construction of House being very	50,000/-	-do-
39.	U.O.No.86/AM dt.11.06.2015	Sarpanch, Gram Panchayat Jahadpur, Teh.-Jhajjar, Distt.-Jhajjar. "For Construction of Zim Building."	1,00,000/-	-do-
40.	U.O.No.87/AM dt.11.06.2015	Sarpanch, Gram Panchayat Bamnola, Distt.-Jhajjar. "For purchasing of Machine for Zim."	2,00,000/-	-do-
41.	U.O.No.88/AM dt.11.06.2015	Leela Ram S/o Sh. Meer Singh, V.P.O.-Sarola, Distt. Jhajjar. "For financial help for Construction of	50,000/-	-do-
42.	U.O.No.89/AM dt.11.06.2015	Sarpanch, Gram Panchayat Dighal, Teh.-Beri, Distt. Jhajjar. "For construction of Saheed Samarak."	2,00,000/-	SDM Beri
43	U.O.No.90/AM dt.11.06.2015	President Distt. Bar Association Jhajjar. "For installation of R.O., installation of Lift, Purchasing	21,00,000/-	SDM Jhajjar
44	U.O.No.91/AM dt.11.06.2015	Dada Mathurapuri Gaushala Matenhail, Distt.-Jhajjar. "For purchasing of fodder for cows."	5,00,000/-	SDM Jhajjar
45	U.O.No.92/AM dt.11.06.2015	Gram Panchayat, Ukhalthana (Kot) Distt.- Jhajjar. "For construction of Baba Haridass Dharamshala.	5,00,000/-	-do-
46.	U.O.No.93/AM dt.29.06.2015	Sarpanch, Gram Panchayat, Kutani, Distt. Jhajjar. "For Purchasing of Machine for Zim."	2,00,000/-	SDM Jhajjar
47	U.O.No.94/AM dt.29.06.2015	Sarpanch, Gram Panchayat, Patasni, Distt. Jhajjar. "For Purchasing of Machine for Zim."	2,00,000/-	-do-
48.	U.O.No.95/AM dt.29.06.2015	Sarpanch, Gram Panchayat, Kahdi, Distt. Jhajjar. "For Purchasing of Machine for Zim."	2,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
49.	U.O.No.96/AM dt.29.06.2015	Sarpanch, Gram Panchayat, Aurangpur, Distt. Jhajjar. "For Purchasing of Machine for Zim."	1,00,000/-	-do-
50.	U.O.No.98/AM dt.29.06.2015	Sarpanch, Gram Panchayat, Kilroddh, Distt. Jhajjar. "For Purchasing of Machine for Zim."	2,00,000/-	-do-
51.	U.O.No.99/AM dt.29.06.2015	Sarpanch, Gram Panchayat, Kheri Sultan, Distt. Jhajjar. "For Purchasing of Machine for Zim for	2,00,000/-	-do-
52.	U.O.No.100/AM dt.29.06.2015	Sarpanch, Gram Panchayat, Nangla, Distt. Jhajjar. "For Purchasing of Machine for Zim."	2,00,000/-	-do-
53.	U.O.No.101/AM dt.29.06.2015	Manjeet S/o Harchand, Village Machhrauli, District Jhajjar. "For construction of house being very weak	50,000/-	-do-
54.	U.O.No.102/AM dt.06.07.2015	Kesav madhav Dham Trust (Regd. No.2359), Kabrel, Distt.-Hisar. "For construction shed and	5,00,000/-	SDM Hisar.
55	U.O.No.103/AM dt.06.07.2015	Nidhika Deswal D/o Umed Singh, VPO Kherka Gujar Distt.Jhajjar. "For Higher Education being	21,000/-	SDM Bahadurgarh
56	U.O.No.104/AM dt.06.07.2015	Pooja Sabarwal D/o Sh. Chet Ram, VPO Kherka Gujar Distt.Jhajjar. "For Higher Education being	21,000/-	-do-
57	U.O.No.105/AM dt.06.07.2015	Taruna Beriwal D/o Sh. Sanjay Beriwal, V.P.O. Dulhera Distt. Jhajjar. "For Higher Education."	21,000/-	-do-
58	U.O.No.106/AM dt.07.07.2015	Chanchal Prashar D/o Sh. Premniwas, V.P.O. Kharman Distt. Jhajjar. "For Higher Education being	21,000/-	-do-
59	U.O.No.107/AM dt.07.07.2015	Kusum D/o Sh. Gulab Singh, V.P.O. Goyal Kalan Distt. Jhajjar. "For Higher Education being poor."	21,000/-	-do-
60	U.O.No.108/AM dt.07.07.2015	Sarpanch Gram Panchayat, Dadri Toe, Distt. Jhajjar. "For Purchasing of Machine for Zim."	2,00,000/-	SDM Jhajjar
61	U.O.No.109/AM dt.07.07.2015	Rocky Sangwan S/o Sh. Jangsher Singh V.P.O. Kharman Distt. Jhajjar. "For Higher Education being	21,000/-	SDM Bahadurgarh
62	U.O.No.110/AM dt.07.07.2015	Sarpanch Gram Panchayat Badli Distt. Jhajjar. "For Construction of Hall for all Community."	5,00,000/-	-do-
63	U.O.No.111/AM dt.13.07.2015	Shree Kamalgiri Gaushala Kuleri Distt. Hisar. "For Construction of Shed."	11,00,000/-	SDM Hisar
64	U.O.No.112/AM dt.15.07.2015	Roop Singh S/o Sh. Sodagar Singh, Ward No. 2, Ratia Distt. Fatehabad. " For Construction of	31,000/-	SDM Ratia
65	U.O.No.113/AM dt.15.07.2015	Haryana Rajya Goshala Sangh, # 181, Friends Colony, Near Jawahar Nagar Hisar. " For Purchasing	5,00,000/-	SDM Hisar
66	U.O.No.97/AM, dt. 29.06.2015.	Delhi Yoga Sabha (Regd.), Bhamashah Marg, Delhi-9. "For development of cultural activities &	1,00,000/-	Under Secretary, (General),to Govt.
67	U.O.No.114/AM dt.23.07.2015	Baba Mungipa Gaushala Samiti (Regd. No. 00456) VPO Shishwala. " For construction of shed and	7,00,000/-	SDM Charkhi Dadri
68	U.O.No.115/AM dt.27.07.2015	Geeta Vidya Mandir, Purkhas, Distt. Sonapat. "For construction of building."	5,00,000/-	SDM Gannaur
69	U.O.No.116/AM dt.03.08.2015	Principal Govt. Sr. Sec. School Bhatla, Teh-Hansi, Distt.-Hisar. "For Purchasing of Books for School	1,00,000/-	SDM Hansi.
70	U.O.No.117/AM dt.10.08.2015	Jagan S/o Sh. Ramji Lal, Village-Jagram Bass, Teh. Badra, Distt.-Bhiwani. "For treatment of Kidney being a very poor financial position."	40,000/-	SDM Ch. Dadri.
71	U.O.No.118/AM dt.10.08.2015	Bahadurgarh Shiksha Sabha (Regd.No.542/07-02-2014) Distt.-Jhajjar. "For construction of building of Vaish Arya Shikshan Mahila Mahavidyalay, Bahadurgarh."	11,00,000/-	SDM Bahadurgarh.
72	U.O.No.119/AM dt.10.08.2015	Smt. Kashish W/o Sh. Naveen, VPO-Sehlanga, Distt.-Jhajjar. "For construction of house being a very poor	40,000/-	SDM Jhajjar.
73	U.O.No.120/AM dt.10.08.2015	Sh. Dilbag S/o Sh. Om Parkash, VPO-Dhakla, Mob.8053991623. "For repair of house being a very	2,00,000/-	-do-
74.	U.O.No.121/AM dt.12.08.2015	Sunita Devi W/o Late Sh. Sumer Singh, V. P.O. Silani Jalim Distt. Jhajjar. " For Repairing of House	40,000/-	-do-
75.	U.O.No.122/AM dt.21.08.2015	Sarpanch Gram Panchayat Jaitpur Teh. & Distt. Jhajjar. " For Purchasing of machine for Zim."	2,00,000/-	SDM Jhajjar
76	U.O.No.123/AM dt.21.08.2015	Sumit Nagal S/o Sh. Suresh Kumar, V.P.o. Jaitpur Tehsil & Distt. Jhajjar. "For higher education being	40,000/-	SDM Jhajjar
77	U.O.No.124/AM dt.27.08.2015	Shree Ram Krishan Manav Kalyan Sabha (Regd. No.221), Yamuna Nagar. "For purchasing of fodder	5,00,000/-	SDM
				Chhachhrauli

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
78	U.O.No.125/AM dt.31.08.2015	Boxing Haryana Association, 231, New D.C. Colony Hansi Road Bhiwani. (Regd. No 01708). “	5,00,000/-	SDM Bhiwani
79	U.O.No.126/AM dt.31.08.2015	Parshant S/o Sh. Surajbhan Sharma, V.P.O. Bambulia Teh. Matenhail Distt. Jhajjar. “ For Heart	40,000/-	SDM Jhajjar
80	U.O.No.127/AM dt.31.08.2015	Shankutla W/o Sh.Dhanpat, V.P.O. Asadpur Khera Distt. Jhajjar. “ For Construction of house being a	40,000/-	-do-
81.	U.O.No.128/AM dt.31.08.2015	Adarsh Bal Mandir High School, Punjabi Chowk Narwana, Distt. Jind. “ For construction the flooring	10,00,000/-	SDM Narwana
82	U.O.No.129/AM dt.3-9-2015	Olympic Sangh Haryana (Regd. No. 00008), Radaur, Yamuna Nagar. “ To promote sports	1,00,000/-	SDM
				Chhachharauali
83	U.O.No.130/AM dt.05-10-2015	Gaushala Sangh Haryana, Rohtak. (Regd. No.979). “For purchase of Ambulance for Gaushala.”	3,00,000/-	SDM
				Rohtak.
84	U.O.No.131/AM dt.05-10-2015	The Hindu Shiksha Samiti (Regd. No.50), Vidya Bharti Sanskriti Bhawan, Geeta Niketan, Salarpur	11,00,000/-	SDM
				Thanesar (KKR)
85	U.O.No.132/AM dt.05-10-2015	Satish Kumar S/o Sh. Parbhu Dayal, VPO- Dhakla, Distt.-Jhajjar. “For repairing of house being very	40,000/-	SDM
				Jhajjar.
86	U.O.No.133/AM dt.08-10-2015	Shri Krishan Gaushala Samiti, V.P.O.Mokhra, Teh.Meham, Distt.-Rohtak. “For Construction of	11,00,000/-	SDM
				Meham.
87	U.O.No.134/AM dt.12-10-2015	Commissioner Municipal Corporation, Panchkula. “For Clean Panchkula Campaign.”	21,00,000/-	SDM
				Panchkula.
88	U.O.No.135/AM dt.15-10-2015	Swami Parbhutanand Dharmarth Society (Regd. No. 376) Jagdish Colony, Rohtak. “For construction of	5,00,000/-	SDM
				Rohtak.
89	U.O.No.136/AM dt.16-10-2015	Maharaja Agarsen Sewa Sadan, Gandhi Nagar, Ch. Dadri (Regn. No.105/2004),Distt.-Bhiwani. “For	5,00,000/-	SDM Ch.Dadri
90	U.O.No.137/AM dt.16-10-2015	Adarsh Sewa Samiti Charkhi Dadri, (Regn. No.00834), Distt.-Bhiwani. “For const. of Hall.”	5,00,000/-	-do-
91.	U.O.No.139/AM dt.16-10-2015	Shiv Kumar S/o Satnarain Heera Chowk, Charkhi Dadri-9466426581. Distt.- Bhiwani. “For treatment	40,000/-	-do-
92.	U.O.No.138/AM dt.16-10-2015	Ram Chander S/o Bharat Singh, Village-Sarola. Distt.-Jhajjar. “For construction of house being very	40,000/-	SDM Jhajjar.
93	U.O.No.141/AM dt.23-10-2015	Naveen Sheoran S/o Sh. Satpal Sheoran, paras wali Gali Near Bus Stand, Ch. Dadri. “For repair of House being poor.”	2,00,000/-	SDM Ch.Dadri.
94	U.O.No.143/AM dt.30.10.2015	Deputy Commissioner, Rewari. “ For the development of cultural activities & refreshment for	11,000/-	SDM Rewari
95	U.O.No.144/AM dt.30.10.2015	Shakuntlam Sangeet evam Natay Sanstha (Regd.) 0635, Rewari. “ For the development of cultural	11,000/-	-do-
96.	U.O.No.142/AM dt.28.10.2015	Surender S/o Sh. Ram Niwas, V.P.O. Ukhal Chana (Kot) Distt. Jhajjar. “ For treatment/surgery of Right	40,000/-	SDM Jhajjar
97	U.O.No.145/AM dt.30.10.2015	Deeraj S/o Hardwari Lal Parjapat Vill. Chhabili, Tehsil Jhajjar, District Jhajjar. “ For repair of	10,000/-	-do-
98.	U.O.No.147 /AM dt.03.11.2015	Bharat Vikas Parisad, Kurukshetra. “For construction of building.”	5,00,000/-	SDM Kurukshetra.
99	U.O.No.148/AM dt.04.11.2015	Bali Sharma S/o Deshraj Sharma, Halu Bazar, Bhiwani. “For repair of house being very weak	11,000/-	SDM Bhiwani
100	U.O.No.149/AM dt.04.11.2015	Rajbir S/o Nanu Ram Village Dujana, Distt. Jhajjar. “ For repair of house being very weak financial	11,000/-	SDM Beri
101	U.O.No.150/AM dt.04.11.2015	Sarpanch Gram Panchayat, Chimni, Distt. Jhajjar. “ For Purchase Machine for Gym.”	2,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
102.	U.O.No.146/AM dt.03.11.2015	Dwarka Sri Ramlila Society, Gokul Garden Sector-7, New Delhi-110045, (Regd.	2,00,000/-	-do-
103.	U.O.No.151/AM dt.10.11.2015	Arya Samaj Mandir, Majra (Dubaldhan), Tehsil Beri, Distt. Jhajjar. “ For completion of Hall for use as a	5,00,000/-	SDM Beri
104	U.O.No.152/AM dt.16.11.2015	Sir Chhotu Ram Education and Cultural Society, Chhotu Ram Bhawan (Regd. No. 285) Sector-32	11,12,000/-	SDO(C) Gurgaon
105	U.O.No.153/AM dt.17.11.2015	Shree Sanatan Dharm Punjabi Ramlila Club (Regd.), Rohtak. “ For construction of Ramlila Ground.”	5,00,000/-	SDM Rohtak
106	U.O.No.154 /AM dt.03.12.2015	Sharan Kaur W/o Late Sardar Attar Singh, Ward No, 16, Mohalla Chawani Jhajjar. “For repairing of	31,000/-	SDM Jhajjar.
107	U.O.No.155/AM dt.03.12.2015	Sarpanch, Gram Panchayat Badsa, Distt.-Jhajjar. “To promote sports activity of Sanjay Kaushik Memorial	1,00,000/-	-do-
108.	U.O.No.156/AM dt.3.12.2015	Gau Raksha Jagurk Sang Kaithal (Regn. No. 00238), Shop No. 9, Dayanand Market, Kaithal. “For purchase of fodder for cows.”	1,00,000/-	SDM Kaithal.
109	U.O.No.157 /AM dt.15.12.2015	Sarpanch, Gram Panchayat Subana, Tehsil Jhajjar, District Jhajjar. “ For Construction of Community	5,00,000/-	SDM Jhajjar
110	U.O.No. 165/AM dt. 29-01-2016	Swabhimman Foundation Vadodara, Chankyapuri Char Rasta, new Sama Road Vadodara, Gujrat.	2,00,000/-	Under Secretary, (C.M. Cell-II)
111	U.O.No. 166/AM dt. 29-01-2016	Swadeshi Jagran Manch, Delhi, (Regn. No. 39084), Dharam Khetar Babu deenu Ram Marg Sector-8,	2,00,000/-	-do-
112.	U.O.No. 166/AM dt. 01-02-2016	Phoenix Foundation Sanstha, 16/17 Marwadi Commercial Complex Main Road M Gandhi Chowk	5,00,000/-	-do-
113.	U.O.No.158 /AM dt.29.01.2016	Sarpanch, Gram Panchayat Lohat, Tehsil Bahadurgarh, Distt. Jhajjar.“For Construction of	5,00,000/-	SDM Bahadurgarh
114	U.O.No.159 /AM dt.29.01.2016	Priya D/o Sh. Satish, V.P.O. Kheri Jatt, Tehsil Jhajjar, District Jhajjar. “ For higher education being	11,000/-	SDM Jhajjar
115	U.O.No.160 /AM dt.29.01.2016	Vandana D/o Sh. Shyam Lal, V.P.O. Kheri Jatt, District Jhajjar. “ For higher education being her	11,000/-	-do-
116.	U.O.No.161 /AM dt.29.01.2016	Dharm Singh S/o Sh. Subha Chand, V.P.O. Sondhi Distt. Jhajjar. “ For treatment of Knee being her poor	21,000/-	-do-
117.	U.O.No.162 /AM dt.29.01.2016	Sarpanch, Gram Panchayat Pelpa, Tehsil Jhajjar, District Jhajjar. “ For Construction of Community	5,00,000/-	-do-
118.	U.O.No.167 /AM dt.29.01.2016	Amar Saheed Rao Tula Ram Yadav Sabha, Jhajjar. (Regd. No. 2260).“For construction of building.”	11,00,000/-	SDO(C) Jhajjar
119	U.O.No.168 /AM dt.29.01.2016	Sarpanch, Gram Panchayat Ladpur, Tehsil Jhajjar, District Jhajjar. “ For Construction of Community	5,00,000/-	-do-
120.	U.O.No.169 /AM dt.29.01.2016	Ram Kumar S/o Sh. Raghubir Singh, Mata Gate Near Devender Tailor Jhajjar. “ For repair of house	40,000/-	-do-
121.	U.O.No.170 /AM dt.29.01.2016	Amresh Sharma S/o Sh. Dinesh Sharma, H. No. 175, Ward No. 14, Shiv Nagar Distt. Jhajjar. “ For repair	40,000/-	-do-
122.	U.O.No.163 /AM dt.29.01.2016	Manohar Lal S/o Sh. Rameshwar Dayal, Vill. Dhanasari P.O. Daduwas Tehsil Ch. Dadri Distt.	40,000/-	SDO(C) Ch. Dadri
123	U.O.No.164 /AM dt.29.01.2016	Smt. Santosh Kumari W/o Late Sh. Darshan Kumar, H. No. 2653/5, Ward No. 7, Saudagarmal Mohalla	11,000/-	SDM Kurukshetra
124	U.O.No.173 /AM dt.10.02.2016	Raj Kumar S/o Late Sh. Mange Ram Vill. Patauda, District Jhajjar. “ For construction/ repair of house	21,000/-	SDM Jhajjar
125	U.O.No.176 /AM dt.10.02.2016	Saroj W/o Jai Prakash, Village Ukhalchana (Kot), Tehisl Jhajja, Distt. Jhajjar. “ For construction/repair	1,00,000/-	-do-
126.	U.O.No.177 /AM dt.10.02.2016	Suman W/o Sh. Sanjay, V.P.O. Silani Kesho , Tehsil Jhajjar, District Jhajjar. “ For repairing of house	40,000/-	SDO(C) Jhajjar
127	U.O.No.181 /AM dt.10.02.2016	Sarpanch Gram Panchayat Nimana Distt. Jhajjar. “ For Installing of Twenty Ceiling Fans in community	35,000/-	SDO(C) Jhajjar
128	U.O.No.182 /AM dt.10.02.2016	Kamlesh W/o Devender S/o Puran Singh Parjapat Vill. Dhakla, Tehsil Jhajjar, Distt. Jhajjar. “ For	1,00,000/-	SDM Jhajjar
129	U.O.No.178 /AM dt.10.02.2016	Shri Krishan Sudama Matri Gaushala, Kharak kalan Distt. Bhiwani (Regd. No. 3030). “For Construction	5,00,000/-	SDM Bhiwani
130	U.O.No.172 /AM dt.10.02.2016	Principal Gurukul Kurukshetra. “ For construction of building.”	6,00,000/-	SDO(C) Kurukshetra
131	U.O.No.175 /AM dt.10.02.2016	Gramin Shiksha Vikas Samiti Haryana, Sanskriti Bhawan Geeta Niketan Vidhyalaya, Salarpur Road	11,00,000/-	SDO(C) Shahabad
132	U.O.No.179 /AM dt.10.02.2016	Lord Shiva Gaushala Samiti, Shahpur, Tehsil Israna, Distt. Panipat. (Regd. No. 00138). “ For	5,00,000/-	SDM Panipat

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
133	U.O.No.180 /AM dt.10.02.2016	Shree Gaushala Faarukh Nagar, Tehsil Pataudi, Distt. Gurgaon (Regd. No. 1266). “For Cosntruction	5,00,000/-	SDM Pataudi
134	U.O.No.186 /AM dt.02.03.2016	Army High School, Dhakla, Distt. Jhajjar. “ For construction of building and purchase of furniture.”	5,00,000/-	SDO(C) Jhajjar
135	U.O.No.187 /AM dt.02.03.2016	Naresh Devi W/o Sh. Jaipal, V.P.O. Fatehpuri Distt. Jhajjaar. “ For repairing of house being very poor	31,000/-	SDM Jhajjar
136	U.O.No.188 /AM dt.02.03.2016	Bhagwati W/o Sh. Yogesh, V.P.O. Sondhi Distt. Jhajjar. “ For repairing of house being a very poor	1,00,000/-	-do-
137.	U.O.No.189 /AM dt.02.03.2016	Rakesh S/o Sh. Chote Lal, V.P.O. Sondhi Distt. Jhajjar. “ For repairing of house being a very poor	1,00,000/-	SDO(C) Jhajjar
138	U.O.No.190 /AM dt.02.03.2016	Dhano W/o Sh. Zile Singh, V.P.O. Sondhi Distt. Jhajjar. “For repairing of house being a very poor	50,000/-	-do-
139.	U.O.No.191 /AM dt.02.03.2016	Gaurav Kumar S/o Sh. Ram Chander, V.P.O. Ruriawas Distt. Jhajjar. “For higher education being	21,000/-	-do-
140.	U.O.No.184 /AM dt.02.03.2016	Shri Tularam Geeta Vidya Mandir, Pinangwan Distt. Mewat (Regd. No. 00175). “For construction of	11,00,000/-	SDO(C) Firozpur Zhirka
141	U.O.No.185 /AM dt.02.03.2016	Jat Dharamshala Sabha Bhiwani, near Kirorimal Park Bhiwani (Regd. No. 00462). “For Construction	11,00,000/-	SDO(C) Bhiwani
142	U.O.No.192 /AM dt.02.03.2016	Prem Nagar Development Society Charkhi Dadri Distt. Bhiwani (Regd. No. 00045/2012). “For Construction of Building of Prem Nagar Dharamshala.”	5,21,000/-	SDO(C) Charkhi Dadri
143	U.O.No.183/AM dt.14.03.2016	Hindu High School, Model Town Rewari, (Regd. No. 017/1944/33). “For construction of building.”	11,00,000/-	SDO(C) Rewari.
144	U.O.No.195/AM dt.14.03.2016	Haryana Rifle Association, Kath mandi, Rohtak Road, Sonapat, (Regd. No. 00806). “For promotion	3,00,000/-	SDO(C) Sonepat.
145	U.O.No.193 /AM dt.14.03.2016	Ravinder Kumar S/o Bahadur Singh Village Dhakla, Distt. Jhajjar. “ For construction/repair of house	11,000/-	SDM Jhajjar
146	U.O.No.194 /AM dt.14.03.2016	Rohit S/o Rajpal Village Dhakla, Distt. Jhajjar. “ For construction/repair of house being very weak	31,000/-	-do-
147.	U.O.No.196 /AM dt.17.03.2016	Sh. 1008 Bhagwan Adinath Digamber Jain Charitable Trust, Village Ranila Teh. Ch. Dadri,	5,00,000/-	SDO (C) Charkhi Dadri
148	U.O.No.197 /AM dt.17.03.2016	Deputy Commissioner, Jind. “ To purchase the tablet for student of Ankur School Jind.”	2,41,000/-	SDO (C) Jind
149	U.O.No.199 /AM dt.17.03.2016	Deputy Commissioner, Jind. “ To promote Cultural activities.”	1,62,000/-	-do-
150.	U.O.No.198 /AM dt.17.03.2016	Sarpanch, Gram Panchayat Mubarkur, Distt. Jhajjar. “ For purchasing of Machine of Zim.”	2,00,000/-	SDO (C) Jhajjar

Allocation of Discretionary Grants sanctioned by Shri Nayab Singh Saini, Minister of State, Mines & Geology Deptt., Haryana, Chandigarh for the financial year 2015-16.				
<u>Sr. No.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
1	U.O.No.PS/MOS M&G/2015/1-2 dt. 28.10.2015	Saini Samaj Bhawan, (Registration No. HR KNL/2014-01168, dated 03.02.2014) Mkt. Committee Road, Old Anaj Mandi, Karnal. "For construction of Mahatama Jyotibai Phule Hall In Saini Samaj Bhawan."	5,00,000/-	SDO(C) Karnal.
2	U.O.No.PS/MOS M&G/2015/6-7 dt. 28.10.2015	Gujjar Samaj Kalyan Parisad, Ward No. 3, (Registration No. 1121/1995-96,1995), Naraingarh, Distt.-Ambala. "For construction of Baramda & repair of Building."	2,00,000/-	SDO(C) Naraingarh.
3	U.O.No.PS/MOS M&G/2015/21-22 dt. 28.10.2015	Aggarwal Sabha, (Regd. No.HR-02-2015-28 of 1999-2000), Teh.-Naraingarh, Distt.-Ambala. "For construction of Building and to open Charitable Medical Laboratory in Aggarwal Dharmshala."	11,00,000/-	-do-
4.	U.O.No.PS/MOS M&G/2015/31-32 dt. 28.10.2015	DAV Sr. Sec. Public School, (Affiliation No.530083,CBSE New Delhi), Teh.-Naraingarh, Distt.-Ambala. "For the purchase of sports items and promotion of cultural activities."	2,00,000/-	-do-
5.	U.O.No.PS/MOS M&G/2015/36-37 dt. 28.10.2015	Bhagwan Shree Parsuram Sewa Dal, (Registration No.537), Teh.-Naraingarh, Distt.-Ambala. "For construction of Building."	2,00,000/-	-do-
6.	U.O.No.PS/MOS M&G/2015/36-37 dt. 28.10.2015	Shree Krishan Gaushala Samiti, Yamkeshwar Tirth, , (Registration No.1035, dated 22.12.89), Village- Hussani, Teh.-Naraingarh, Distt.-Ambala. "For construction of Building."	2,00,000/-	BDPO(C) Naraingarh.
7	U.O.No.PS/MOS M&G/2015/46-47 dt. 28.10.2015	S.M.B. Geeta Sr. Sec. School, (Affiliation No.9/22-2005PS(1) dated06.06.2014. Durga Colony, Near Subhash Chowk, Kala Amb Road, Naraingarh, Distt.-Ambala. "For construction of closs rooms."	10,00,000/-	SDO(C) Naraingarh.
8	U.O.No.PS/MOS M&G/2015/16-17 dt. 28.10.2015	Shri Krishan Kirpa Gaushala Samiti, (Regd. No. 56/2002&148/2003), Pehowa, Distt.-Kurukshetra. "For construction of Pakka Floor in Two Acre Area in the Gaushala."	11,00,000/-	SDO(C) Pehowa.
9	U.O.No.PS/MOS M&G/2015/51-52 dt. 04.11.2015	Sant Nirankari Satsang Bhawan, Registered, Ambala Road, Naraingarh, Distt. Ambala. "For construction of Hall for the use of all communities."	2,50,000/-	SDO(C) Naraingarh.
10	U.O.No.PS/MOS M&G/2015/56-57 dt. 04.11.2015	Shri Ganpat Sabha, (Registration No. 042, dated 14.08.2014), Naraingarh, Distt.-Ambala. "For construction of Shed for use of all Communities."	2,61,000/-	-do-
11.	U.O.No.PS/MOS M&G/2015/66-67 dt. 04.11.2015	Neta Ji Club, Registration No. 2323, Naraingarh, Distt.-Ambala. "For construction of hall."	2,51,000/-	-do-
12.	U.O.No.PS/MOS M&G/2015/61-62 dt.	Shri Geeta Adarsh Sewa Sadan (Regd.), Sector-14, Urban Estate, Karnal. "For construction of Gaushala Bhawan."	11,00,000/-	SDO(C) Karnal.
13	U.O.No.PS/MOS M&G/2015/71-72 dt. 04.11.2015	Deputy Commissioner, Karnal. "To encourage the students who participated in the Parade on the eve of Independence Day(2015)." (500x500=2,50,000/-)	2,50,000/-	-do-
14.	U.O.No.PS/MOS M&G/2015/75 dt.	Gram Panchayat village Sain Majra. "For construction of Dharamshala, Near Shiv Mandir, Village-Sain Majra. Teh.-	11,00,000/-	BDPO Naraingarh.
15	U.O.No.PS/MOS M&G/2015/78 dt.	Gram Panchayat, Village-Kurali, Teh.-Naraingarh, Distt.-Ambala. "For construction of Shed for the use of all	2,50,000/-	BDPO Naraingarh.
16	U.O.No.PS/MOS M&G/2015/82 dt. 17.11.2015	Shri Vishwakarma Mandir Sabha (Registration No. 46), Shri Vishwakarma, Mandir Road, Kaith Majri, Ambala City. "To complete the construction work of rooms for use of all communities."	2,50,000/-	SDO(C) Ambala.

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
<u>No.</u>				
1	2	3	4	5
17	U.O.No.PS/MOS M&G/2015/86 dt.	Gram Panchayat village Dhanana, Tehsil Naraingarh, Distt. Ambala. "For the development of Sport activities."	51,000/-	BDPO Naraingarh.
18	U.O.No.PS/MOS M&G/2015/90 dt. 04.11.2015	Bhagwan Valmiki Shiksha Parchar Samiti (Registration No.68), head office:-Valmiki Bhawan, Vill.-Sirsagarh, Mulana (Near M.P.N. College), Teh.-Barara, Distt.-Ambala (Haryana). "For construction of rooms in valmiki Bhawan use of all communities."	5,00,000/-	BDPO Barara
19	U.O.No.PS/MOS M&G/2015/93 dt. 27.11.2015	Shri Sanatan Dharam Mahavir Dal (Registration No.097), Near PNB, Naraingarh, Distt.-Ambala. "For construction of Hall & rooms in the Dharamshala for use of all communities."	7,00,000/-	SDO(C) Naraingarh.
20	U.O.No.PS/MOS M&G/2015/98 dt. 27.11.2015	Shri Vishwakarma Mandir Samiti, (Registration No. 0027), Main Market, Shahzadpur, Teh.-Naraingarh, Distt.-Ambala. "For construction of Hall for use of all communities."	5,00,000/-	-do-
21.	U.O.No.PS/MOS M&G/2015/108 dt. 27.11.2015	Kewal Krishan Miglani Gaushala Samiti (Registration No.560, 1995-96), Ambala City, Ambala. "For construction of Shed in the Gaushala."	2,51,000/-	SDO(C) Ambala.
22	U.O.No.PS/MOS M&G/2015/118 dt. 27.11.2015	Shri Vishwakarma Dharamshala and Mandir Sabha (Registration No. 251), Naraingarh, (Ambala). "For construction of Hall & rooms in the Dharamshala for use of all communities."	5,00,000/-	SDO(C) Naraingarh.
23	U.O.No.PS/MOS M&G/2015/103 dt. 27.11.2015	Sports Promotion Society Panchkula (Registration No. 41, dated 09.08.2010) HEAD OFFICE: #94, Sector-17, Panchkula. (Haryana), Phone No.0172-2564404. "For development of Sports activities."	5,00,000/-	SDO(C) Panchkula.
24	U.O.No.PS/MOS M&G/2015/113 dt. 27.11.2015	Shri Krishan Gaushala Sewa Samiti, (Registration No. 072 KKR-8-12-2006), Near Nalwi Faatak, Shahbad Markanda, Kurukshetra. "For construction of Shed and filling of floor."	5,00,000/-	SDO(C) Shahbad Markanda.
25	U.O.No.PS/MOS M&G/2015/123 dt. 03.12.2015	Sant Ravidass Mandir Committee (Registration No. 1787), Raipur Viran Panjlasa Chowk, Teh. Narainarh, Distt. Ambala. " For Construction of Shed for use of all communities."	2,00,000/-	SDO(C) Naraingarh.
26	U.O.No.PS/MOS M&G/2015/127 dt. 03.12.2015	Gram Panchayat, Yamkeshwar Tirath Sathal, Near Gaushala, Village-Hussani, Teh. Naraingarh, Distt. Ambala. " For Construction of Shed for the Kushti players and development of sports activities."	11,00,000/-	BDPO Naraingarh.
27	U.O.No.PS/MOS M&G/2015/131 dt. 03.12.2015	Balmiki Sabha, Near Gramin Bank Nahan Road, Naraingarh, Distt. Ambala. " For Construction of Dharamshala for the use of all Communities."	2,50,000/-	SDO(C) Naraingarh.
28	U.O.No.PS/MOS M&G/2015/135 dt. 03.12.2015	Gurudwara Shri Raatgarh Sahib (Registration No. 03), Naraingarh, Distt. Ambala. " For Construction of Yatri Niwas for the use of all communities."	2,51,000/-	-do-
29.	U.O.No.PS/MOS M&G/2015/139 dt. 03.12.2015	Baba Saheb Dr. B.R. Ambedkar Jan Kalyan Samiti (Registration No. 00611), Vill. Panjlasa, Teh. Naraingarh, Distt. Ambala. " For Construction of Shed for use of all communities."	5,00,000/-	BDPO Naraingarh.
30	U.O.No.PS/MOS M&G/2015/143 dt. 09.12.2015	Smt. Kavita Sharma W/o Late Sh. Sumit Sharma, Vill. Dhanana, Teh. Naraingarh, Distt. Ambala. " For being poor and needy person (For repair of House)."	50,000/-	BDPO Naraingarh.
31	U.O.No.PS/MOS M&G/2015/144 dt. 09.12.2015	Ambedkar Bhawan, Nahan Road, Naraingarh, Distt. Ambala. " For Construction of Hall for use of all communities."	2,50,000/-	SDO(C) Naraingarh.
32	U.O.No.PS/MOS M&G/2015/151 dt. 10.12.2015	Haryana State women Yoga Association (Regd.), # 1671, Street-3, Kailash Nagar, Umri Road, Kurukshetra. " For development of Yoga and Sports activities."	2,50,000/-	SDO(C) Kurukshetra
33	U.O.No.PS/MOS M&G/2015/155 dt. 04. 2.2016	Gram Panchayat Kakkar Majra Vill. Rampur, Naraingarh, Distt. Ambala. "For const. of Community Centre in Vill. Rampur for use of all communities."	10,00,000/-	BDPO Naraingarh.
34	U.O.No.PS/MOS M&G/2015/170 dt. 04. 2.2016	Radha Lal Geeta Vidhya Mandir, Regd. No. 01278, Ashok Vihar, Purani Ghash Mandi, Ambala City-134001, Phone No. 2518141. " For Construction of rooms & Play ground in the school."	11,00,000/-	SDO(C) Ambala City.
35	U.O.No.PS/MOS M&G/2015/191 dt. 05. 2.2016	Shivalik International Senior Secondary Public School (Registration No. 530928), Dehar Ambali Road, Naraingarh, Distt. Ambala. " For Construction of Hall."	2,00,000/-	SDO (C)
				Naraingarh

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
<u>No.</u>				
1	2	3	4	5
36	U.O.No.PS/MOS M&G/2015/195 dt. 04. 2.2016	Gram Panchayat, Chhajal Majra, Naraingarh, Distt. Ambala. “ For Construction of hall for use of all communities.”	5,00,000/-	BDPO Naraingarh.
37	U.O.No.PS/MOS M&G/2015/167 dt. 04. 2.2016	Deputy Commissioner, Kurukshetra. “To encourage the students who participated in the Parade on the eve of 26th Jan.,2016.”	2,00,000/-	SDO (C) Kurukshetra
38	U.O.No.PS/MOS M&G/2015/173 dt. 04. 2.2016	Saini Samaj Sabha, (Regd. No.71),Kurukshetra. “For const. of Hall in Dharamshala (Maharaja Soor Sain Hall) for use of all communities.”	11,00,000/-	-do-
39.	U.O.No.PS/MOS M&G/2015/183 dt. 05. 2.2016	Saini Sabha (Regd. No. HR012201300S63) Rewari Road, Near Bus Stand, Narnaul Distt. Mahendergarh, Haryana. “For const. of Hall in Dharamshala for use of all communities.”	5,00,000/-	SDO(C) Narnaul
40	U.O.No.PS/MOS M&G/2015/187 dt. 05. 2.2016	Sawan Public School (Regd. No. 530305), Sector-19, Vaidwala Road, Sirsa-125055 (Haryana). “For the extension of building.”	11,00,000/-	SDO(C) Sirsa
41	U.O.No.PS/MOS M&G/2015/159 dt. 04. 2.2016	Gopal Vidya Mandir Senior Secondary School (Regd.), Jind.(Registration No. X: (D.S.E. No. 23/20-88 fo T (5) dt. 21-9-1989, XII: (D. E. O. No. G-5/ 2010-22/1017-22 dt. 01.10.2010. “ For Construction of rooms and play ground in the school.”	11,00,000/-	SDO(C) Jind
42	U.O.No.PS/MOS M&G/2015/163 dt. 04. 2.2016	Manav Sewa Sangam Cheritable Trust (Regd. No. HR/ FTH/2013/00280),Tohana-125120 (Fatehabad), Haryana. “For purchase of Medical instruments used by Charitable Trust in Hospital.”	5,00,000/-	SDO(C) Tohana
43	U.O.No.PS/MOS M&G/2016/200 dt. 10. 2.2016	Rishi Dayanand Samaj Sevi Sanstha (0049), # 49, Vill. Barauli, Naraingarh, Distt. Ambala. “ For Construction of Hall for use of all communities.”	2,51,000/-	BDPO Naraingarh.
44	U.O.No.PS/MOS M&G/2016/212 dt. 18. 2.2016	Saini Sabha Naraingarh (Registration No. 603). Registered Office: 740, Ward No. 12. Near UCO Bank, Naraingarh-134203, Distt. Ambala. “ For Construction of Hall for use of all communities.”	21,00,000/-	SDO (C)
				Naraingarh
45	U.O.No.PS/MOS M&G/2016/216 dt. 18. 2.2016	Jatav Panchayat (Registration No. 577), Dr. Ambedkar Nagar, 12 Cross Road, Amabala Cantt. “ For Construction of Hall for use of all communities.”	5,00,000/-	SDO (C)
				Ambala
46	U.O.No.PS/MOS M&G/2016/220 dt. 18. 2.2016	Sarpanch, Gram Panchayat, Vill. Mirzapur Kath Majra, Naraingarh, Distt. Ambala. “ For Construction of street from main road in village Mirzapur Kath Majra.”	10,00,000/-	BDPO Naraingarh.
47	U.O.No.PS/MOS M&G/2016/228 dt. 19. 2.2016	Sarpanch, Gram Panchayat, Village Karasan, Tehsil Shahzadpur, Distt. Ambala. “ For Construction of Community Centre for use of all communities.”	20,00,000/-	BDPO Shahzadpur
48	U.O.No.PS/MOS M&G/2016/232 dt. 19. 2.2016	Bharat Vikash Parishad Charitable Trust (Reistration No. 260), Ambala City. “ For Construction of clinical lab with lift.”	11,00,000/-	SDO (C)
				Ambala
49	U.O.No.PS/MOS M&G/2016/236 dt. 19. 2.2016	Sarpanch, Gram Panchayat, Village Nanhera, Tehsil Naraingarh, Distt. Ambala. “ For Construction of Community Centre for use of all communities.”	20,00,000/-	BDPO Naraingarh.
50	U.O.No.PS/MOS M&G/2016/204 dt. 10. 2.2016	Gram Panchayat, Vill. Dandlawar, Teh. Raipur Rani, Distt. Panchkula. “ For Construction of Shed in place of Doodha Dhari Mandir for use of all communities.”	2,00,000/-	BDPO Raipur Rani
50	U.O.No.PS/MOS M&G/2016/208 dt. 10. 2.2016	Saini Public School (Registration No. 2505), Maharaja Shoor Saini Marg, Delhi Gate, Rewari- 123401. “ For Construction of hall computer lab in school.”	11,00,000/-	SDO (C)
				Rewari
51	U.O.No.PS/MOS M&G/2016/224 dt. 18. 2.2016	Saini Sabha Trust (Registration No. 2151), Hisar. “For Construction of Hall in Saini Senior Secondary School. (Haryana School Education Board, Bhiwani 6224/Senior Secondary/HSR/Affi/2009-10, dt. 19.02.2010).”	11,00,000/-	SDO (C)
				Hisar
52	U.O.No.PS/MOS M&G/2016/240 dt. 26. 2.2016	Sarpanch, Gram Panchayat, Vill. Ram Saran Majra, Teh. Babain, Distt. Kurukshetra. “ For Construction of wall around of pond at village.”	5,00,000/-	BDPO Babain

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
<u>No.</u>				
1	2	3	4	5
53	U.O.No.PS/MOS M&G/2016/248 dt. 26. 2.2016	Paramsidh Sankat Mochan Dharmarth Trust (Registration No. 13668), Rohtak. “ For Construction of Hall for use of all communities.”	5,00,000/-	SDO (C)
				Rohtak
54	U.O.No.PS/MOS M&G/2016/252 dt. 03.03.2016	Yuva Saini Samaj Vikas Samiti, (Registration No.HR-018-2014-01303), Village-Gurgaon, (Gurgaon)-122001(Hr.) “For construction of Hall in Saini Dharamshala for use of all Communities.”	5,00,000/-	BDPO Gurgaon.
55	U.O.No.PS/MOS M&G/2016/256 dt. 03.03.2016	Sarpanch, Gram Panchayat,Village-Mirjapur Kath Majra, Tehsil-Naraingarh, Distt-Ambala. “For construction of Hall in Village Mirjapur Kath Majra for use of all Communities.”	2,00,000/-	BDPO Naraingarh.
56	U.O.No.PS/MOS M&G/2016/264 dt. 03.03.2016	Sarpanch, Gram Panchayat, Shahzadpur, Distt-Ambala. “For construction of Hall in Shahzadpur for use of all Communities.”	1,00,000/-	BDPO Shahzadpur.
57	U.O.No.PS/MOS M&G/2016/268 dt. 03.03.2016	Sarpanch, Gram Panchayat,Village-Dehar, Tehsil-Naraingarh, Distt-Ambala. “For construction of Community Centre for use of all Communities.”	11,00,000/-	BDPO Naraingarh.
58	U.O.No.PS/MOS M&G/2016/272 dt. 03.03.2016	Sarpanch, Gram Panchayat,Village-Ahmadpur, Tehsil-Naraingarh, Distt-Ambala. “For construction of Hall in Village Ahmadpur for use of all Communities.”	2,00,000/-	-do-
59.	U.O.No.PS/MOS M&G/2016/276 dt. 03.03.2016	Sarpanch, Gram Panchayat,Village-Nagla Nanku, Tehsil-Naraingarh, Distt-Ambala. “For construction of Hall in Village Nagla Nanku for use of all Communities.”	5,00,000/-	BDPO Shahzadpur.
60	U.O.No.PS/MOS M&G/2016/260 dt. 03.03.2016	Sarpanch, Gram Panchayat,Village-Dandlawar, Distt-Panchkula. “For construction of Hall in Village Dandlawar for use of all Communities.”	2,00,000/-	BDPO Raipur Rani.
61	U.O.No.PS/MOS M&G/2015/280 dt. 09.3.2016	Sarpanch, Gram Panchayat, Village Raipur Viran, Tehsil-Naraingarh, Distt. Ambala. “For completion of Hall in Village Raipur Viran for use of all communities.	5,00,000/-	BDPO Naraingarh.
62	U.O.No.PS/MOS M&G/2015/284 dt. 09.3.2016	Sarpanch, Gram Panchayat, Village Khuda Khurad, Tehsil-Naraingarh, Distt. Ambala. “For completion of Hall in Village Khuda Khurad for use of all communities.	10,00,000/-	-do-
63.	U.O.No.PS/MOS M&G/2015/288 dt. 09.3.2016	Sarpanch, Gram Panchayat, Village Andheri, Tehsil-Naraingarh, Distt. Ambala. “For completion of Hall in Village Andheri for use of all communities.	2,51,000/-	-do-
64.	U.O.No.PS/MOS M&G/2015/292 dt. 09.3.2016	Paramount Convent Sr. Sec. School (Registration. No. 530787, School code 20399), Akbarpur, Near Naraingarh, Distt. Ambala. “For completion of Hall in School for use of all communities.	1,00,000/-	-do-
65.	U.O.No.PS/MOS M&G/2015/300 dt. 11.03.2016	Shri Ravidass Charitable Trust. (Registration No. 71), Village-Sirasgarh, Tehsil-Mullana, Block-Barara, Distt.-Ambala. “For completion of Hall for use of all communities.”	5,00,000/-	BDPO Barara.
66	U.O.No.PS/MOS M&G/2015/307 dt. 14.03.2016	Sh. Jagdish Chand S/o Natha Ram, Ward No. -9, Harijan Basti, Naraingarh, Distt.-Ambala. “For financial assistance for repair of house being poor and needy person.”	31,000/-	SDO(C) Naraingarh.
67	U.O.No.PS/MOS M&G/2015/296 dt. 09.3.2016	Saini Rashtriya Panchayat (Registration. No.00101), Distt. Yamuna Nagar-135001. “For completion of Hall for use of all communities.”	5,00,000/-	SDO(C) Yamuna Nagar
68	U.O.No.PS/MOS M&G/2015/304 dt. 11.03.2016	Deputy Commissioner, Yamuna Nagar. “For completion of Hall in Sanskrit School in Adi Badri, Teh.-Bilaspur, Yamuna Nagar for use of all communities.”	1,00,000/-	SDO(C) Bilaspur.
69	U.O.No.PS/MOS M&G/2016/311 dt. 18.03.2016	World Renewal Spiritual Trust (Registration No. E-3874), Brahma Kumari Sewa Kender Shiv Shakti Bhawan, House No. 509, Ward No. 5, Chanana Colony, Naraingarh, Distt. Ambala. “For Completion of Hall for use of all communities.	2,00,000/-	SDO(C) Naraingarh

Allocation of Discretionary Grants sanctioned by Sh. Narbir Singh, Public Works Minister Haryana, Chandigarh for the financial year 2015-16.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.Secy/ PWM/2015/1 dt.1.7.2015	Govt. Sr. Secondary School, Village-Darbaripur, Gurgaon. "For construction of school Boundary wall."	3,00,000/-	BDPO Gurgaon.
2	U.O.No.Secy/ PWM/2015/5 dt.1.7.2015	Govt. Sr. Secondary School, Village-Kadipur, Gurgaon. "For construction/maintenance works."	5,00,000/-	-do-
3.	U.O.No.Secy/ PWM/2015/9 dt.1.7.2015	Shree Educational & Vocational Wefare Society, Village-Buria, Jagadhri, Yamuna Nagar. "For purchase of books."	1,00,000/-	SDM Jagadhri
4	U.O.No.Secy/ PWM/2015/17 dt.6.7.2015	Nirmal Education Society, VPO:-Sulkha (Rewari), Regd. No.-483, Dated-16.06.1998."For purchase of Books and Furniture for Library."	21,000/-	SDM Bawal.
5	U.O.No.Secy/ PWM/2015/21 dt.6.7.2015	Jinda Ram Memorial Trust, T.P. Scheme, Rewari, Regd. No.-7520, Dated-2013-2014. "For Purchase of Books and Furniture for Library."	21,000/-	SDM Rewari.
6	U.O.No.Secy/ PWM/2015/25 dt.6.7.2015	Ashiyana Foundation, Model Town, Rewari, Regd. No.-914, Dated-22.05.2009. "For Purchase of Sports Goods for Students."	21,000/-	-do-
7.	U.O.No.Secy/ PWM/2015/33 dt.6.7.2015	Yaduvansh Society for Educational Mission, Rewari, Regd. No.-1651, Dated-29.12.1997. "For purchase of sports Goods and Equipments for Students."	32,000/-	-do-
8.	U.O.No.Secy/ PWM/2015/37 dt.6.7.2015	Paras Shiksha AVM Samajik Samiti, V.P.O.-Ramgarh, Rewari, Regd. No.-24, Dated-03-03-2004. "For Purchase of Books and Funiture."	11,000/-	-do-
9.	U.O.No.Secy/ PWM/2015/41 dt.6.7.2015	Bal Bharti Sr. Sec. School, V.P.O.-Fidheri (Rewari), Regd. No.397, Dated-11.06.1993. "For Construction work."	21,000/-	-do-
10.	U.O.No.Secy/ PWM/2015/29 dt.6.7.2015	Kamdhenu Gowdhan, Village Bissar-Akbarpur (Mewat), Regd. No.4523, Dated-14.12.2010. "For Purchase of fodder."	1,00,000/-	SDM Tauru
11	U.O.No.Secy/ PWM/2015/13 dt.1.7.2015	Hindu High School, Model Town, Rewari (Affiliation No. 33/3-8-1944). "For construction of Meeting Hall."	15,00,000/-	SDM Rewari
12	U.O.No.Secy/ PWM/2015/45 dt.17.7.2015	Sunrise International School, TDI City Kundli, Sector 59, Village Nangal Kalan, Sonipat (Affiliation No. 530706). "For Purchase of Books and Furniture for Library."	5,00,000/-	SDM Sonapat
13	U.O.No.Secy/ PWM/2015/49 dt.17.7.2015	Smt. Bala W/o Shri Babu Ram, House No. 90, Village Rally, Sector-12A, Panchkula. "For repair of house being poor."	1,00,000/-	SDM Panchkula
14	U.O.No.Secy/ PWM/2015/53 dt.30.7.2015	Bani Mandir Gaushala, Village Ghata, Tehsil Sohna Distt. Gurgaon. (Reg. No. HR 018/2015/01677). " For purchase of fodder."	1,00,000/-	SDM Gurgaon
15	U.O.No.Secy/ PWM/2015/57 dt.30.7.2015	Sanatan Dham Education Society, Gurgaon. " For construction of room in Sanatan Dham Sr. Sec. School, Khandsa Road, Gurgaon. No. 1-4/10-91, dated 04.06.1991."	11,00,000/-	-do-
16.	U.O.No.Secy/ PWM/2015/61 dt.18.08.2015	The Palladians A-Block R.W.A., A-Block, Sector-47, Mayfield Garden, Gurgon, Regd. No. (HR/018/2013/00689). " For maintenance of roads/Building."	1,00,000/-	SDM Gurgaon
17	U.O.No.Secy/ PWM/2015/65 dt.27.8.2015	Govt. Sr. Sec. School, Darbaripur. "For construction of Boundary wall."	5,00,000/-	SDM Sohna.
18	U.O.No.Secy/ PWM/2015/69 dt.2.09.2015	Unnatti Charitable Trust (Regd. 523), Village Badshahpur Distt. Gurgaon. " For Purchase of books for poor Students."	1,00,000/-	SDM Gurgaon
19	U.O.No.Secy/ PWM/2015/77 dt.29.09.2015	Yadav Kalyan Sabha, Rewari. HR /RWR /2013/00059. "For construction of building."	29,00,000/-	SDM Rewari
20	U.O.No.Secy/ PWM/2015/78 dt.06.10.2015	Muslim Rashtriya Manch, Delhi. "To Promote the Gauraksha awareness and to organize Gaupalak Sammelan."	6,00,000/-	Under Secretary, (General), to Govt. Haryana.
21	U.O.No.Secy/ PWM/2015/81 dt.04.11.2015	Vidya Sagar International School, Ballabhgarh (Faridabad). Regd.No.-SS-41/FBD-41/ENG & HD. " For purchase of books/ furniture for library."	1,00,000/-	SDM Ballabhgarh

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
22	U.O.No.Secy/ PWM/2015/85 04.11.2015	dt Sh. 100 100 Baba Hemadass Goshala Bhojawas. Regd. No. 01108/ 31.7.2001 District Mahindergarh. “ For fostering the Cows.”	1,00,000/-	SDM Kanina
23	U.O.No.Secy/ PWM/2015/89 04.11.2015	dt Govt. Middle School Garhi Alawalpur, (Rewari). “ For Construction of School Gate.”	11,000/-	SDM Rewari
24	U.O.No.Secy/ PWM/2015/93 04.11.2015	dt Yadav Kalan Sabha Ballabgarh, (Regd. No.- 00038/08.03.2013, District Faridabad. “ For maintenance of Building.”	1,00,000/-	SDM Ballabhgarh
25	U.O.No.Secy/ PWM/2015/97 04.11.2015	dt Gaon Vikas Mandal Dungarwas (Rewari). Regd. No.- 00074/28.06.2013. “ For Constrution of Basket Ball Ground in Village.”	1,50,000/-	-do-
26.	U.O.No.Secy/ PWM/2015/101 04.11.2015	dt E.S.H.M. Govt. Middle School Ghasera (Rewari). “ For Purchase of Sports Goods for Students.”	21,000/-	-do-
27.	U.O.No.Secy/ PWM/2015/105 04.11.2015	dt Baba Basin Dass Mandir Charitable trust, Nandrampur-Bas (Rewari). Regd. No. 2206/13. “ For repair of Hall.”	51,000/-	-do-
28.	U.O.No.Secy/ PWM/2015/109 dt.26.11.2015	World Renewal Spirtual Trust, Rewari. Regd. No.- 01653/WR/001(538),06.01.1998. “For repair of Hall of trust.”	11,000/-	SDM
				Rewari.
29	U.O.No.Secy/ PWM/2015/112 dt.26.11.2015	Yaduvansh Society for Educational Mission, Rewari. Regd. No.-1651/29.12.1997. “For purchase of books and furniture/computer for library.”	3,00,000/-	-do-
30.	U.O.No.Secy/ PWM/2015/116 dt.26.11.2015	Shree Shyam Education Society Karawara-Manakpur. Regd. No.-2909/24.02.2003. “For purchase of furniture for Saraswati Vidya Mandir, Senior Secondary School, Karawara-Manakpur (Rewari).”	3,00,000/-	-do-
31.	U.O.No.Secy/ PWM/2015/120 dt.2.12.2015	Aggarwal Sabha, Rewari. (Regd. No. 745). “For construction of building of Aggarwal Dharamshala.”	21,00,000/-	SDM
				Rewari.
32	U.O.No.Secy/ PWM/2015/124 dt.2.12.2015	Municipal Corporation, Faridabad. “For installing tubewells in Milad Colony, A.C. Nagar, Ram Nagar, Krishna Colony, Sant Nagar, Prem Nagar, Patel Nagar.”	25,00,000/-	SDM Faridabad.
33	U.O.No.Secy/ PWM/2015/128 dt.2.12.2015	Govt. Senior Secondary School, Village Karola. Distt.-Gurgaon. “For repair work.”	5,00,000/-	SDM Pataudi.
34	U.O.No.Secy/ PWM/2015/132 dt.2.12.2015	Sh. Prashant Kumar s/o Sh. Mahesh Kumar, Village-Karola, Tehsil-Pataudi, Distt.-Gurgaon. “For purchase of sports equipments being poor person.”	51,000/-	-do-
35.	U.O.No.Secy/ PWM/2015/136 dt.11.12.2015	Hindu Sr. Secondary School, Nuh (Regd. No. 172/2009). “For re-construction of building.”	11,00,000/-	SDM Nuh.
36	U.O.No.Secy/ PWM/2015/140 dt.15.12.2015	All India Confederation of Blind, Gurgaon, (Regd. No. 0049/2015-16. “For construction of building in AICB Capt. Chandanlal Spl. School for Blind, Behrampur (Gurgaon).	11,00,000/-	SDM
				Gurgaon.
37	U.O.No.Secy/ PWM/2015/144 dt.01.02.2016	Adarsh Brahman Sabha, (Regd. No.147) Gurgaon. “For completion of Dharamshala.”	11,00,000/-	SDM
				Gurgaon.
38	U.O.No.Secy/ PWM/2015/148 dt.01.02.2016	Mahavir International Gurgaon City Chapter, Gurgaon. (Regd. No. HR018-2013-00465). “To purchase of books, sports items, computers, sewing machines baby kits etc.”	5,00,000/-	-do-
39.	U.O.No.Secy/ PWM/2015/179 dt.01.02.2016	Yadav Kalyan Parishad (Regd. No. 135/2012), Sector 10A, Gurgaon. “For renovation of Yadav Bhawan.”	11,00,000/-	-do-
40.	U.O.No.Secy/ PWM/2015/183 dt.02.02.2016	Smt. Maina Devi W/o Suraj Bhan, Village-Fakharpur (Gurgaon). “For repair of house of being poor women.”	1,50,000/-	SDM
				Pataudi.
41	U.O.No.Secy/ PWM/2015/152 dt.01.02.2016	R.M.R Education Society, Nahar (Rewari)-Regd. No.2089. “For const. of class room.”	1,51,000/-	SDM Kosli
42.	U.O.No.Secy/	Hariom Public School, Kapraas, Distt.-Rewari, Regd.	51,000/-	SDM

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	PWM/2015/156	No. 15390. "For purchase of sports items for		Rewari
43	U.O.No.Secy/ PWM/2015/160 dt.01.02.2016	Manav Utthan Sewa Samiti, Tandu Wada, Rewari. (Regd. No.S/7341). "To promote social activities."	11,000/-	-do-
44.	U.O.No.Secy/ PWM/2015/164 dt.01.02.2016	Govt. Senior Secondary School, Budhpur (2518), Distt.-Rewari. "For repair of school building/ laying of tiles."	1,51,000/-	-do-
45.	U.O.No.Secy/ PWM/2015/168 dt.01.02.2016	Dr. S.S Yadav Ram-Bhagwan Charitable Trust (Rnd.), Meerpur (Rewari), Regd. No. 271/30.04.2001. "For purchase of medicine for poor person."	2,00,000/-	-do-
46.	U.O.No.Secy/ PWM/2015/172 dt.01.02.2016	D.C. Rewari. "For distribution of sweets and gifts to the school children participated in the Parade on 26 January.	1,00,000/-	-do-
47.	U.O.No.Secy/ PWM/2015/175	D.A.V Girls College, Kosli (Rewari). "For purchase of Computers for Computer Lab."	5,00,000/-	SDM Kosli.
48	U.O.No.Secy/ PWM/2015/187	Siri Govardhan Gaushala, Village-Aata (Mewat). "For purchase of fodder."	1,00,000/-	SDM Nuh
49	U.O.No.Secy/ PWM/2015/191 dt.08.02.2016	Siri Gurgaon Gowshala Sabha, Gurgaon. (Regd. No. 54). "For purchase of fodder."	1,00,000/-	SDM Gurgaon.
50	U.O.No.Secy/ PWM/2015/199 dt.08.02.2016	Bhagwan Valmiki Vikas Samiti, Gurgaon. (Regd. No. HR-2013-00200). "For repair of building."	1,00,000/-	-do-
51.	U.O.No.Secy/ PWM/2015/195	Saini Sabha Rewari, Regd. No. 00102/HR/RWR/2013. "For completion of building of sabha."	11,00,000/-	SDM Rewari.
52	U.O.No.Secy/ PWM/2015/219	Gram Panchayat, Akbarpur (Narnaul). "For purchase of sports items/Equipments for the use of village	1,00,000/-	SDM Narnaul
53	U.O.No.Secy/ PWM/2015/223 dt.11.02.2016	Gram Panchayat, Dhani Bathotha (Narnaul). "For purchase of sports items/Equipments for the use of village youth ."	1,00,000/-	-do-
54.	U.O.No.Secy/ PWM/2015/227 dt.11.02.2016	Gram Panchayat, Karoli (Narnaul). "For purchase of sports items/Equipments for the use of village youth ."	1,00,000/-	-do-
55.	U.O.No.Secy/ PWM/2015/231 dt.11.02.2016	Gram Panchayat, Pawera (Narnaul). "For purchase of sports items/Equipments for the use of village youth ."	1,00,000/-	-do-
56.	U.O.No.Secy/ PWM/2015/235 dt.11.02.2016	Gram Panchayat, Khatoli Kalan (Narnaul). "For purchase of sports items/Equipments for the use of village youth ."	1,00,000/-	-do-
57.	U.O.No.Secy/ PWM/2015/239 dt.11.02.2016	Gram Panchayat, Kanwi (Narnaul). "For purchase of sports items/Equipments for the use of village youth ."	2,00,000/-	-do-
58.	U.O.No.Secy/ PWM/2015/243 dt.11.02.2016	Gram Panchayat, Mulodi (Narnaul). "For purchase of sports items/Equipments for the use of village youth ."	1,00,000/-	-do-
59.	U.O.No.Secy/ PWM/2015/247 dt.11.02.2016	Gram Panchayat, Dholera (Narnaul). "For purchase of sports items/Equipments for the use of village youth ."	1,00,000/-	-do-
60.	U.O.No.Secy/ PWM/2015/251 dt.11.02.2016	Gram Panchayat, Maroli (Narnaul). "For purchase of sports items/Equipments for the use of village youth ."	1,00,000/-	-do-
61.	U.O.No.Secy/ PWM/2015/255 dt.11.02.2016	Gram Panchayat, Ajmabad Mokhuta (Narnaul). "For purchase of sports items/Equipments for the use of village youth ."	1,00,000/-	-do-
62.	U.O.No.Secy/ PWM/2015/203	Shree Baba Baldev Das Shiksha Prachar Society, Berahera Mor P.O. Farrukhnagar, Gurgaon , Regd. No.	21,00,000/-	SDM Pataudi
63	U.O.No.Secy/ PWM/2015/207 dt.11.02.2016	Sisters of the Destitute Manav Seva Society (SDMSS) Gurgaon. (Regd. No. Society/West/2015/8901660. "For purchase of furniture for Ashraya (Home for the Destitute Women) Sultanpur (Gurgaon).	2,00,000/-	SDM Gurgaon
64	U.O.No.Secy/ PWM/2015/215 dt.11.02.2016	Bharat Vikas Parishad, Gurgaon (Regd. No. 2272/1963-64. "For purchase of medicines/equipments for dispensary."	5,00,000/-	-do-
65.	U.O.No.Secy/ PWM/2016/211 dt.11.02.2016	Shri Bhadri Bhagat Jhandewala Temple Society (Regd. No. S/220), New Delhi. "For construction of cow sheds at Shri Shyam Gaushala, Village Chandla Dungarwas (Pachgaon), Tehsil Manesar, Distt. Gurgaon."	5,00,000/-	Under Secretary, CM Cell-II

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
66	U.O.No.Secy/ PWM/2016/259 dt.29.02.2016	The Palladians A Block Resident Welfare Association, Mayfield Gardens, Sector-47, Gurgaon. (Regd. No. HR/018/2013/00689). "For maintenance of roads."	1,00,000/-	SDM Gurgaon.
67	U.O.No.Secy/ PWM/2016/263 dt.29.02.2016	The Kunj Bihari CGHS GH-9A, Sector-47, Gurgaon. (Regd. No. G 2149). "For maintenance of roads."	1,00,000/-	-do-
68.	U.O.No.Secy/ PWM/2016/267 dt.29.02.2016	Grand Mansion Resident Welfare Association, A-74, Rosewood City, Sector-49, Gurgaon. (Regd. No. HR/018/2013/01149). "For maintenance of roads."	1,00,000/-	-do-
69.	U.O.No.Secy/ PWM/2016/271 dt.29.02.2016	Sanjay Gram Residents Welfare Association, Sanjay Gram Delhi Road, Gurgaon. (Regd. No.DR/GGN/006). "For maintenance of roads."	1,00,000/-	-do-
70.	U.O.No.Secy/ PWM/2016/275 dt.29.02.2016	Resident Welfare Association, Sector-46, Gurgaon. (Regd. No. HR/GGN/018/01064). "For maintenance of roads."	1,00,000/-	-do-
71.	U.O.No.Secy/ PWM/2016/279 dt.29.02.2016	Parkview City Condominium Association, Park View City, Sohna Road, Sector-48, Gurgaon. (Regd. No.76/2008-09). "For maintenance of roads."	1,00,000/-	-do-
72.	U.O.No.Secy/ PWM/2016/283 dt.29.02.2016	Rosewood City Resident Welfare Association, D-Block, Rosewood City, Sector-49-50, Gurgaon. (Regd. No.DR/GGN/0184). "For maintenance of roads."	1,00,000/-	-do-
73.	U.O.No.Secy/ PWM/2016/287 dt.29.02.2016	The Govt. Employees Cooperative, House Building Society Ltd., Sector-31, Jharsa, Gurgaon. (Regd. No. 410-G). "For maintenance of roads."	1,00,000/-	-do-
74.	U.O.No.Secy/ PWM/2016/291 dt.29.02.2016	Heritage City Resident Welfare Association, Heritage City Complex, Mehrauli-Gurgaon Road, Gurgaon. (Regd. No. 428/1997-98). "For maintenance of roads."	1,00,000/-	-do-
75.	U.O.No.Secy/ PWM/2016/295 dt.29.02.2016	AEZ Inspiration Resident Welfare Association, D-5/5-3, Aloha Apartments, Sector-57, Gurgaon. (Regd. No.1525/2014). "For maintenance of roads."	1,00,000/-	-do-
76.	U.O.No.Secy/ PWM/2016/299 dt.29.02.2016	Nirvana Residents Welfare Association, Community Ground, Opposite Nirvana Court Yard, Nirvana Country, Sector-50, Gurgaon. (Regd. No. HR/018/2013/00926). "For maintenance of roads."	1,00,000/-	-do-
77.	U.O.No.Secy/ PWM/2016/303 dt.29.02.2016	Beverly Park II Condominium, Beverly Park II Apartments, Gurgaon. (Regd. No. HR/018/2013/00798). "For maintenance of roads."	1,00,000/-	-do-
78.	U.O.No.Secy/ PWM/2016/307 dt.29.02.2016	Malibu Condominium Residents Welfare Association, Tower I, Flat No. 701, Malibu Town, Sohna Road, Gurgaon. (Regd. No. HR/018/2013/00720). "For maintenance of roads."	1,00,000/-	-do-
79.	U.O.No.Secy/ PWM/2016/315 dt.29.02.2016	B-Block (Southend Floors) Residents Welfare Association, Sector-49, Sohna Road, Gurgaon. (Regd. No. HR/018-01317/2014). "For maintenance of roads."	1,00,000/-	SDM Gurgaon.
80	U.O.No.Secy/ PWM/2016/319 dt.29.02.2016	Malibu Town, Residents Welfare Association, Beverly Park II Condominium, Sohna Road, Gurgaon. (Regd. No.00792/2013). "For maintenance of roads."	1,00,000/-	-do-
81.	U.O.No.Secy/ PWM/2016/323 dt.29.02.2016	The Vipul Green, Resident Welfare Association, Vipul Greens, Sector-48, Gurgaon. (Regd. No. HR/018/2013/00203). "For maintenance of roads."	1,00,000/-	-do-
82.	U.O.No.Secy/ PWM/2016/327 dt.29.02.2016	Southend Floors Resident Welfare Association, A Block Southend Floor, Sector-48,49,Sohna Road, Gurgaon. (Regd. No. HR/018/2014/01293). "For maintenance of roads."	1,00,000/-	-do-
83.	U.O.No.Secy/ PWM/2016/331 dt.29.02.2016	The Close North Apartment Owners Association, Nirvana Country, Sector-50, Gurgaon. (Regd. No. HR/018/2013/00303). "For maintenance of roads."	1,00,000/-	-do-
84.	U.O.No.Secy/ PWM/2016/335 dt.29.02.2016	South City I EWS Residents Welfare Association, Gurgaon, (Regd. No.686). "For maintenance of roads."	1,00,000/-	-do-
85.	U.O.No.Secy/ PWM/2016/339 dt.29.02.2016	The Freedom Park Life AoA, Sector-57, Gurgaon, (Regd. No. HAOA/1983). "For maintenance of roads."	1,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
86.	U.O.No.Secy/ PWM/2016/343 dt.29.02.2016	Anna Cooperative Group Housing Society, Sector-47, Gurgaon, (Regd. No.G1082). "For maintenance of roads."	1,00,000/-	-do-
87.	U.O.No.Secy/ PWM/2016/347 dt.29.02.2016	The Tarun Cooperative Group Housing Society Ltd., Sector-47, Gurgaon, (Regd. No.840G). "For maintenance of roads."	1,00,000/-	-do-
88.	U.O.No.Secy/ PWM/2016/351 dt.29.02.2016	Harit Sewa Samiti, RWA, Block I, Flat No. 1-92, GF South City II, Gurgaon, (Regd. No. HR/GGN/14/2012 13). "For maintenance of roads."	1,00,000/-	-do-
89.	U.O.No.Secy/ PWM/2016/355 dt.29.02.2016	Airport Authority of India CGHS Ltd., Sector-47, Gurgaon, (Regd. No. G836). "For maintenance of roads."	1,00,000/-	-do-
90.	U.O.No.Secy/ PWM/2016/359 dt.29.02.2016	Gurgaon One Residents Welfare Association, GS-09, Malibu Town, Sohna Road, Gurgaon, (Regd. No. 00944/2013). "For maintenance of roads."	1,00,000/-	-do-
91.	U.O.No.Secy/ PWM/2016/363 dt.29.02.2016	The Gurgaon Citizen Employees CGSH Ltd., Sector 47, Gurgaon, (Regd. No.G1236). "For maintenance of roads."	1,00,000/-	-do-
92.	U.O.No.Secy/ PWM/2016/367 dt.29.02.2016	New Media Co. CGSH Ltd., Sector-47, Gurgaon, (Regd. No.G1004). "For maintenance of roads."	1,00,000/-	-do-
93.	U.O.No.Secy/ PWM/2016/371 dt.29.02.2016	The B-Block Mayfield Garden, Gurgaon, Regd. No. HR/018/2013/01104). "For maintenance of roads."	1,00,000/-	-do-
94.	U.O.No.Secy/ PWM/2016/375 dt.29.02.2016	Greenwood Cooperative Group Housing Society Ltd., Sector-47, Gurgaon, (Regd. No.1217G). "For maintenance of roads."	1,00,000/-	-do-
95.	U.O.No.Secy/ PWM/2016/379 dt.29.02.2016	Resident Welfare Association, Sector-46, Gurgaon, "For maintenance of roads."	1,00,000/-	-do-
96.	U.O.No.Secy/ PWM/2016/383 dt.29.02.2016	Wembely Estate Apartment Owners Welfare Association, Wembely Estate, Tower C, Ground Floor, Rosewood City, Sector-49/50, Gurgaon, (Regd. No.1304). "For maintenance of roads."	1,00,000/-	-do-
97.	U.O.No.Secy/ PWM/2016/387 dt.29.02.2016	Aura Residents Welfare Association, Mayfield Garden, Sector-47, Gurgaon, (Regd. No.DR/GGN/045). "For maintenance of roads."	1,00,000/-	-do-
98.	U.O.No.Secy/ PWM/2016/391 dt.29.02.2016	South City II Resident Welfare Association, D1/34, Second Floor, South Floor, South City II, Sohna Road, Gurgaon, (Regd. No.01027/2013). "For maintenance of roads."	1,00,000/-	-do-
99.	U.O.No.Secy/ PWM/2016/395 dt.29.02.2016	Residential Welfare Association, Sector-10A, Gurgaon, (Regd. No.0543/2013). "For maintenance of roads."	1,00,000/-	SDM Gurgaon.
100.	U.O.No.Secy/ PWM/2016/399 dt.29.02.2016	JMD Gardens RWA Club, Gurgaon, (Regd. No.HR-018-2013-00995). "For maintenance of roads."	1,00,000/-	-do-
101.	U.O.No.Secy/ PWM/2016/403 dt.29.02.2016	Resident Welfare Association, Sector-9 A, Gurgaon, (Regd.) "For maintenance of roads."	1,00,000/-	-do-
102.	U.O.No.Secy/ PWM/2016/407 dt.29.02.2016	CAWA Rail Vihar, Sector-57, Gurgaon, (Regd. No.DR/GGN/135/2004-05). "For maintenance of roads."	1,00,000/-	-do-
103.	U.O.No.Secy/ PWM/2016/411 dt.29.02.2016	Eldeco Mansionz Welfare Association, Sector-48, Opposite Omaxe City Centre, Sohna Road, Gurgaon, (Regd. No.HR/018/2013/00741). "For maintenance of roads."	1,00,000/-	-do-
104.	U.O.No.Secy/ PWM/2016/415 dt.29.02.2016	The Legend Condominium Association, Sushant Lok, Phase III, Sector-57, Gurgaon, (Regd. No.DR/GGN/111/2006-07). "For maintenance of roads."	1,00,000/-	-do-
105.	U.O.No.Secy/ PWM/2016/419 dt.29.02.2016	Resident Welfare Association, Sector-21, Gurgaon, (Regd. No.887/2013). "For maintenance of roads."	1,00,000/-	-do-
106.	U.O.No.Secy/ PWM/2016/423 dt.29.02.2016	Resident Welfare Association, Sector-22, Gurgaon, (Regd. No.1008/2013). "For maintenance of roads."	1,00,000/-	-do-
107.	U.O.No.Secy/ PWM/2016/427 dt.29.02.2016	The Nile Condominium, The Nile, Sector-49, Gurgaon, (Regd. No.HR/018/2013/00302). "For maintenance of roads."	1,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
108.	U.O.No.Secy/ PWM/2016/431 dt.29.02.2016	Greenville Welfare Association, Parsvnath Greenville, Sector-38, Sohna Road, Gurgaon, (Regd. No.HR/018/2012/00152). "For maintenance of roads."	1,00,000/-	-do-
109.	U.O.No.Secy/ PWM/2016/435 dt.29.02.2016	Uppal's Southend's Floor Owner's Residents Welfare Association, Uppal's Southend, Sector-46, Gurgaon, (Regd. No.USFO/2014/008). "For maintenance of roads."	1,00,000/-	-do-
110.	U.O.No.Secy/ PWM/2016/439 dt.29.02.2016	IRWO Westend Towers Allotees Welfare Association, IRWA Westend Tower (Rail Vihar), Plot No. GH 1, Sector-47, Subhash Chowk, Sohna Road, Gurgaon, (Regn. No.282/2010-11). "For maintenance of roads."	1,00,000/-	-do-
111.	U.O.No.Secy/ PWM/2016/443 dt.29.02.2016	PARK VIEW CITY II, CONDOMINIUM ASSOCIATION, Sohna Road, Sector-49, Gurgaon, (Regd. No.HR/018/2014/01261). "For maintenance of roads."	1,00,000/-	-do-
112.	U.O.No.Secy/ PWM/2016/447dt.29.02.2016	Resident Welfare Association, D-Block, Uppal's Southend, Sohna Road, Gurgaon, (Regd. No.DR/GGN/103). "For maintenance of roads."	1,00,000/-	-do-
113.	U.O.No.Secy/ PWM/2016/451 dt.29.02.2016	Greenwoods City Residents Welfare Association, Sector-46, Block-D,E&E, Gurgaon, (Regd. No.HR/018/2013/00347). "For maintenance of roads."	1,00,000/-	-do-
114.	U.O.No.Secy/ PWM/2016/455 dt.29.02.2016	RWA Greenwood City, Block B&C, Sector-45, Gurgaon, (Regd. No.HR/018/2015/01254). "For maintenance of roads."	1,00,000/-	-do-
115.	U.O.No.Secy/ PWM/2016/459 dt.29.02.2016	Resident Welfare Association, Community Centre, Sector-38, Gurgaon, (Regd. No.HR/018/00702). "For maintenance of roads."	1,00,000/-	-do-
116.	U.O.No.Secy/ PWM/2016/463 dt.29.02.2016	The Close South-Apartment Owners Associationm The Close South, Nirvana Country, Sector-49,50,57, Gurgaon, (Regd. No.HR/018/2013/00252). "For maintenance of roads."	1,00,000/-	-do-
117.	U.O.No.Secy/ PWM/2016/467 dt.29.02.2016	The resident Welfare Association, Community Centre, near DPS, Sector-47, Gurgaon, (Regd. No.DR/GGN/058). "For maintenance of roads."	1,00,000/-	-do-
118.	U.O.No.Secy/ PWM/2016/471 dt.29.02.2016	Residency Greens Residents Welfare Association, Block-H, Residency Greens, Sector-45, Gurgaon, (Regd. No.Hr/018/2015/01312). "For maintenance of roads."	1,00,000/-	SDM Gurgaon.
119	U.O.No.Secy/ PWM/2016/475 dt.29.02.2016	Defence Colony Residents Welfare Association, Sector-17-A, Gurgaon. (Regd. No.00332/2013). "For maintenance of roads/Building."	1,00,000/-	-do-
120.	U.O.No.Secy/ PWM/2016/479 dt.29.02.2016	Greenwoods City 'A' Block Residents Welfare Association, Sector-45, Gurgaon. (Regd. No.HR/018/2013/01007). "For maintenance of roads."	1,00,000/-	-do-
121.	U.O.No.Secy/ PWM/2016/483 dt.29.02.2016	RAHEJA ATLANTIS APARTMENT OWNER'S ASSOCIATION, Sector 31/32A, Gurgaon. (Regd. No.HR/056/OL/RA/2016). "For maintenance of roads."	1,00,000/-	-do-
122.	U.O.No.Secy/ PWM/2016/487 dt.29.02.2016	Sheetal Residents Welfare Association, N-168, Myfiled Gardens, Sector-51, Gurgaon. (Regd. No.HR/018/035 of 2012-13 Haryana Act 1/2012). "For maintenance of roads."	1,00,000/-	-do-
123.	U.O.No.Secy/ PWM/2016/491 dt.29.02.2016	THE UNIWORLD GARDEN APARTMENT OWNERS ASSOCIATION, the Uniworld Garden, Sector-47, Gurgaon, (Regd. No.DR/GGN/137/2006-2007). "For maintenance of roads."	1,00,000/-	-do-
124.	U.O.No.Secy/ PWM/2016/495 dt.29.02.2016	Uppal's Southend Residents Welfare Association, RWA Office, near Water Tank, S-Block Uppal's Southend, Sector-49, Sohna Road, Gurgaon, (Regd. No.USRWA/1502/2K15/1). "For maintenance of roads."	1,00,000/-	-do-
125.	U.O.No.Secy/ PWM/2016/499 dt.29.02.2016	PARK VIEW CITY II, CONDOMINIUM ASSOCIATION, Park view City, Sohna Road, Sector-40, Gurgaon, (Regd. No.PV/Maint/2016). "For maintenance of roads."	1,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
126.	U.O.No.Secy/ PWM/2016/503 dt.29.02.2016	GREEMWOOD CITY (E.W.S.) RESIDENTS WELFARE ASSOCIATION, Gurgaon, (Regd. No.DR/GGN/145-2004-2005). “For maintenance of roads.”	1,00,000/-	-do-
127.	U.O.No.Secy/ PWM/2016/507 dt.29.02.2016	Resident Welfare Association, Sector-40, Gurgaon, (Regd. No.1031). “For maintenance of roads.”	1,00,000/-	-do-
128.	U.O.No.Secy/ PWM/2016/511 dt.29.02.2016	Luxotica Residents Welfare Association, Mayfield Garden, N Block, Sector-51, Gurgaon, (Regd. No.HR/018/2013/01094). “For maintenance of roads.”	1,00,000/-	-do-
129.	U.O.No.Secy/ PWM/2016/515 dt.29.02.2016	Vatika City Residents Association, 2/2, G.G. Hamelia Street, Hemelia Tower II, Vatika City, Sohna Road, Gurgaon, (Regd. No.HR/018/2014-01428). “For maintenance of roads.”	1,00,000/-	-do-
130.	U.O.No.Secy/ PWM/2016/519 dt.29.02.2016	South Zone Resident Welfare Association, Sector 23, Gurgaon, (Regd. No.DR/GGN/162/2013). “For maintenance of roads.”	1,00,000/-	-do-
131.	U.O.No.Secy/ PWM/2016/523	Amateur Circle Kabaddi Federation of India, 168, Sector 15A, Chandigarh, (Regd.No. 431/1978-79).	2,00,000/-	SDM, Panchkula
132	U.O.No.Secy/ PWM/2016/527	The Karmas Residents Welfare Association, Mayfield Garden, Sector-50, Gurgaon, Regn. No.	1,00,000/-	SDM Gurgaon
133	U.O.No.Secy/ PWM/2016/531	The New Shivalik Co-Operative Group Housing Society Limited, GH-4, Sector-51, Gurgaon, Regn. No.	1,00,000/-	-do-
134.	U.O.No.Secy/ PWM/2016/535	The Shiv Shankar Co-Operative Group Housing Society Ltd. Plot No. VI, Sector-51, Gurgaon, Regn.	1,00,000/-	-do-
135.	U.O.No.Secy/ PWM/2016/539	Vatika City Residents Association (RWA), Sector-49,Sohna Road, Gurgaon, Regn. No. HR-018-2014-	1,00,000/-	-do-
136.	U.O.No.Secy/ PWM/2016/543	The Abhinandan C.G.H.S. Ltd., Plot No.GH-08, Sector-51, Gurgaon, Regn. No. 71(G). “For	1,00,000/-	-do-
137.	U.O.No.Secy/ PWM/2016/547	The Skyland Co-Operative Group Housing Society LTD., Plot No.GH-17, Sector-56, Gurgaon, Regn. No.	1,00,000/-	-do-
138.	U.O.No.Secy/ PWM/2016/551	Uppal’s Southend Residents Welfare Association, 119,G.F. Omaxe South Avenue Uppal’s Southend,	1,00,000/-	-do-
139.	U.O.No.Secy/ PWM/2016/555	Lilace A-2 Resident Welfare Association, Lilace A-2, Sector-49,Sohna Road, Gurgaon, Regn. No.	1,00,000/-	-do-
140.	U.O.No.Secy/ PWM/2016/559	The Arzoo Co-Operative Group Housing Society Ltd., Plot No.GH-5, Sector-51, Gurgaon, Regn. No. 107(G).	1,00,000/-	-do-
141.	U.O.No.Secy/ PWM/2016/563 dt.03.03.2016	Veer Bhagat Singh Gaushala Samiti, Village-Kirah, Distt.-Mewat “For purchase of fodder.”	1,00,000/-	SDM Mewat at Nuh
142	U.O.No.Secy/ PWM/2016/567 dt.11.03.2016	Ranpal Singh S/o Kiran Singh Village-Sultaput, P.O.-Baroli, Distt. Palwal. “ For repair of house being poor.”	50,000/-	SDM Palwal
143	U.O.No.Secy/ PWM/2016/571 dt.11.03.2016	Gurjar Kalyan Parishad, Palwal, (Regd. No. 68/2006-07. “For construction/repair of building.”	5,00,000/-	SDM Palwal
144	U.O.No.Secy/ PWM/2016/575 dt.11.03.2016	Central Park Condominium Association, Central Park II, Sector 48, Sohna Road, Gurgaon (Regn. No. HR/018/2015/01732). “ For maintenance of roads.	1,00,000/-	SDM Gurgaon
145	U.O.No.Secy/ PWM/2016/579 dt.11.03.2016	Smt. Kusum Lata w/o Sh. Yad Ram Joya, Bajgera Road, Rajendra Park, Gurgaon. “ For repair of house being poor.”	1,00,000/-	-do-
146.	U.O.No.Secy/ PWM/2016/583 dt.18.03.2016	C-Block Southend Residents Welfare Association, Sohna Road, Gurgaon. (Regn. No. DR/GGN/004 of 2006-07. “ For maintenance of roads.”	1,00,000/-	SDM Gurgaon
147	U.O.No.Secy/ PWM/2016/587 dt.18.03.2016	Bullevue Central Park 2 Condominium Association, Central Park 2, Sohna Road, Gurgaon. (Regn. No. HR-018-2014-1223). “For maintenance of roads.”	1,00,000/-	-do-
148.	U.O.No.Secy/ PWM/2016/591 dt.18.03.2016	Central Park 2 Condominium Association, Central Park II, Sohna Road, Gurgaon. (Regn. No. HR-018-2015-01732). “For maintenance of roads.”	1,00,000/-	-do-
149.	U.O.No.Secy/ PWM/2016/595 dt.18.03.2016	The Lilac Residents Welfare Association, House No. 33 G F Lilac 1, Sector 49, Gurgaon. (Regn. No. HR-018-2013-00695). “ For maintenance of roads.”	1,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
150.	U.O.No.Secy/ PWM/2016/599 dt.18.03.2016	Tatvam Residents Welfare Association, Villa 81, Tatvam Sector 48, Sohna Road, Gurgaon. (Regn. No. HR-018-2013-1172). “ For maintenance of roads.”	1,00,000/-	-do-
151.	U.O.No.Secy/ PWM/2016/603 dt.18.03.2016	Sispal Viohar Army Welfare Housing Organisation Society, Sector 49, Sohna Road, Gurgaon. (Regn. No. HR-018-2013-00987). “ For maintenance of roads.”	1,00,000/-	-do-
152.	U.O.No.Secy/ PWM/2016/607 dt.18.03.2016	Shri aggarwal Sabha, Sohna. (Regn. No. 47/1974-75 dt. 10.10.74). “ For construction of building.”	11,00,000/-	-do-
153.	U.O.No.Secy/ PWM/2016/611 dt.18.03.2016	Senior Citizen Welfare Association of Vatika City, sector 49, Sohna Road, Gurgaon. (Regn. No. 018-2014-01251). “ For maintenance of roads.:	1,00,000/-	-do-
154.	U.O.No.Secy/ PWM/2016/619 dt.18.03.2016	Lions Club, Sohna, Distt. Gurgaon. “ For promotion of social/Cultural activities.”	2,00,000/-	-do-
155.	U.O.No.Secy/ PWM/2016/623 dt.18.03.2016	Avenue 71 Apartment Owners Welfare Association, Tower 6 Basement, CHD Avenue 71, Sector 71, Sohna Road, Gurgaon. (Regn. No.06-018-2015-02470). “ For maintenance of roads.”	1,00,000/-	-do-
156.	U.O.No.Secy/ PWM/2016/635 dt.21.03.2016	Yaduvanshi Parivar Manch, H. No. 4001, Sector 23, Gurgaon. (Regd. No. HR-018-2013-00737). “For promotion of cultural activities.”	2,00,000/-	SDM Gurgaon
157	U.O.No.Secy/ PWM/2016/639 dt.21.03.2016	Sushant Lok Extension Residents Welfare Association, F 278 (GF), Sushant Lok II, Sector 57, Gurgaon. (Regd. No. HR-018-01318). “ For maintenance of roads.”	1,00,000/-	-do-
158.	U.O.No.Secy/ PWM/2016/643 dt.21.03.2016	MBLM International School, Bilaspur (Gurgaon) Regd. No. 20527. “ For purchase of furniture.”	1,00,000/-	-do-
159.	U.O.No.Secy/ PWM/2016/647 dt.21.03.2016	Residents welfare Association, Sector-31, Gurgaon, Regd. No. 259. “ For repair of roads.”	2,00,000/-	-do-
160.	U.O.No.Secy/ PWM/2016/651 dt.21.03.2016	Federation of Senior Citizen Welfare Forums G-67, First Floor, South City-II, Gurgaon. (Regd. No. DR/GGN/152). “ For repair of roads.”	1,00,000/-	-do-
161.	U.O.No.Secy/ PWM/2016/655 dt.21.03.2016	Resident Welfare Association, K-Block, Sector-51, Gurgaon. (Regd. No. HR/018/2015/02508). “ For repair of roads.”	1,00,000/-	-do-
162.	U.O.No.Secy/ PWM/2016/659 dt.21.03.2016	Manmeet CGHS, Plot No. -3, Sector-51, Gurgaon. (Regd. No. 1002). “ For repair of roads.”	1,00,000/-	-do-
163.	U.O.No.Secy/ PWM/2016/663 dt.21.03.2016	The N.A.V. Co-operative Group Housing Society, Plot No.-5, Sector-47, Gurgaon. (Regd. No. 800 GH. “ For repair of roads.”	1,00,000/-	-do-
164.	U.O.No.Secy/ PWM/2016/667 dt.21.03.2016	The B-Block, Resident Welfare Association, Mayfied Gardens, Sector-50, Gurgaon. (Regd. No. HR018/2013/01104). “ For repair of roads.”	1,00,000/-	-do-
165.	U.O.No.Secy/ PWM/2016/671 dt.21.03.2016	The Palladians Resident Welfare Association, D Block, Mayfied Gardens, Sector-50, Gurgaon. (Regd. No. DR/GGN/148. “ For repair of roads.”	1,00,000/-	-do-
166.	U.O.No.Secy/ PWM/2016/679 dt.21.03.2016	Shri Goverdhan Gaushala Samiti, Sohna, Gurgaon (Regd. No. 00647). “ For purchase of fodder.”	2,00,000/-	-do-
167.	U.O.No.Secy/ PWM/2016/683 dt.21.03.2016	The Lilac Resident Welfare Association, Gurgaon. (Regd. No. HR/018/00695/2013. “ For repair of roads.”	1,00,000/-	-do-
168.	U.O.No.Secy/ PWM/2016/687 dt.21.03.2016	C-Block Southend, Residents Welfare Association, Gurgaon. (Regd. No. DR/GGN/004). “ For repair of roads.”	1,00,000/-	-do-
169.	U.O.No.Secy/ PWM/2016/691 dt.21.03.2016	RWA, Sector-51, Gurgaon. (Regd. No. HR/018/2013/00/399. “ For repair of roads.”	1,00,000/-	-do-
170.	U.O.No.Secy/ PWM/2016/695 dt.21.03.2016	Ashiana P Block, P 09, Ground Floor, Silver Crest Villas, Sector 48, Sohna Road, Gurgaon. (Regd. No. HR-018-2015-02421). “ For maintenance of roads.”	1,00,000/-	-do-
171.	U.O.No.Secy/ PWM/2016/699 dt.21.03.2016	Prayas Residents Welfare Association, Mayfied Garden, N Block, Gurgaon. (Regd. HR-018-2012-0014). “ For repair of roads.”	1,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
172.	U.O.No.Secy/ PWM/2016/703 dt.21.03.2016	Rohilla Tank Kshtriya Sabha, 1957/3, Rajiv Nagar, Gurgaon (Regd.No. HR-018-2015-01652). “ For construction of hall in Dharamshala to be used for general public.”	5,00,000/-	SDM Gurgaon
173	U.O.No.Secy/ PWM/2016/627 dt.21.03.2016	Banjara Cultural Group, Rewari. (Regd. No. 1482). “ To promote the culture activities.”	21,000/-	SDM Rewari
174	U.O.No.Secy/ PWM/2016/631 dt.21.03.2016	Sant Samagam Ashram, Kakoriya (Rewari) Regd. No. DR/RWR/65. “ For purchase of fodder for cows.”	1,51,000/-	-do-
175.	U.O.No.Secy/ PWM/2016/675 dt.21.03.2016	Ashiyana Foundation, Rewari. (Regd. No. 914). “ For purchase of sports items for Ashiana School.”	21,000/-	-do-
176.	U.O.No.Secy/ PWM/2016/615 dt.18.03.2016	Shiv Mandir Vikas Samiti, Ferozepur Jhirka (Mewat). (Regd. No. 311 Date 9-11-2011). “ For completion of community Hall to be used by general public.”	10,00,000/-	BDPO Ferozepur Jhirka
177	U.O.No.Secy/ PWM/2016/707 dt.28.03.2016	Indira Gandhi University, Meerpur, Distt. Rewari. “ For purchase of Bus for students.”	20,00,000/-	SDM Rewari
178	U.O.No.Secy/ PWM/2016/711 dt.28.03.2016	Citizen Welfare Society, Sector-51, Gurgaon, Regd. No. 00969. “ For repair of roads.”	1,00,000/-	SDM Gurgaon
179	U.O.No.Secy/ PWM/2016/715 dt.28.03.2016	Maharishi Dayanand Arya Gurukul & Gaushala, Bhadas (Mewat) Regd. No. 985. “ For construction of Shed.”	1,00,000/-	SDM F.P. Jhirka.
180	U.O.No.Secy/ PWM/2016/719 dt.28.03.2016	Maharishi Dayanand Arya Gurukul & Gaushala, Maroda (Mewat) Regd. No. DR/Mwt./04. “ For purchase of fodder.”	1,00,000/-	SDM F.P. Jhirka.

Allocation of Discretionary Grants sanctioned by Sh.Ram Bilas Sharma Education Minister, Haryana, Chandigarh for the financial year 2015-16.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.Secy/ EM-2015-16/1 dt.29.04.2015	Jagrit Brahman Sabha (Regd.No.85), Panchkula. “For the extension of Bhawan to be used by General Public.”	11,00,000/-	SDO(C) Panchkula.
2	U.O.No.Secy/ EM-2015-16/5 dt.29.04.2015	Yadav Sabha (Regd.Y0005), Mahendergarh. “For the Construction of Public Libraary Building for the use of General Public.”	5,00,000/-	SDO(C) Mahendergarh
3	U.O.No.Secy/ EM-2015-16/17 dt.29.04.2015	Dr. Ambedkar Samarak Samiti (Regd. no. 17), Mahendergarh. “For the Construction of Ambedkar Bhawan to be used by General Public.”	11,00,000/-	-do-
4.	U.O.No.Secy/ EM-2015-16/21 dt.29.04.2015	Shree Gopal Gaushala Buchiawali (Regd. NNL/56), Mahendergarh. “For the purchase of Fodder and repair of Shed.”	5,00,000/-	-do-
5.	U.O.No.Secy/ EM-2015-16/25 dt.29.04.2015	Mata Bhura Bhawani Trust, Village- Sisoth, Distt. Mahendergarh(Regd. No.2197). “For the promotion of sports activities.”	50,000/-	-do-
6.	U.O.No.Secy/ EM-2015-16/29 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Baba Roop Dass Club in Village Palri Panihara. (Mahendergarh).”	50,000/-	-do-
7.	U.O.No.Secy/ EM-2015-16/32 dt.29.04.2015	Maa Bhagwati Yuva Club (Regd. No. 257), Village- Khudana, Distt.- Mahendergarh. “For the promotion of sports activities.”	50,000/-	-do-
8.	U.O.No.Secy/ EM-2015-16/36 dt.29.04.2015	Gramin Yuva Vikas Club (Regd. No. NNL-51),Village-Bawana, Distt.-Mahendergarh. “For the promotion of sports activities.”	50,000/-	-do-
9.	U.O.No.Secy/ EM-2015-16/40 dt.29.04.2015	Bahujan Kalyan Sabha (Regd.No. 000-B-7) Village-Nimbi Distt.-Mahendergarh. “For the promotion of sports activities.”	50,000/-	-do-
10.	U.O.No.Secy/ EM-2015-16/44 dt.29.04.2015	Baba Saadh Khel Samiti (Regd.No. 156) Village-Akoda, Distt.- Mahendergarh. “For the promotion of sports activities.”	50,000/-	-do-
11.	U.O.No.Secy/ EM-2015-16/48 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Shaheed Tej Singh Rajputana Health Club in Village- Nimbi, (Mahendergarh).”	50,000/-	-do-
12.	U.O.No.Secy/ EM-2015-16/51 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Baba Rup Dass Sports Club in Vill.-Surjanwas (Mahendergarh).”	50,000/-	-do-
13.	U.O.No.Secy/ EM-2015-16/55 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Vishawakarma Youth Club in Vill.- Bairawas (Mahendergarh).”	50,000/-	-do-
14.	U.O.No.Secy/ EM-2015-16/59 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by BMW Club in Village- Lawan, (Mahendergarh).”	50,000/-	-do-
15.	U.O.No.Secy/ EM-2015-16/63 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Jai Baba Sawant Nath Yuva Club in Village-Dalanwas (Mahendergarh).”	50,000/-	SDO(C) Mahendergarh
16	U.O.No.Secy/ EM-2015-16/67 dt.29.04.2015	Nav Yuvak Mandal, Village-Gulawla, (Regd. No.1860), Distt.- Mahendergarh. “For the promotion of sports activities.”	50,000/-	-do-
17	U.O.No.Secy/ EM-2015-16/71 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Baba Fateh Ram Yuva Club in Village-Duloth Ahir (Mahendergarh).”	50,000/-	-do-
18.	U.O.No.Secy/ EM-2015-16/75 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Baba Nand Ram Dass Yuva Club in Village-Deroli Jant.”	50,000/-	-do-
19.	U.O.No.Secy/ EM-2015-16/79 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Baba Ganesh Dass Youth Club in Village-Khairoli, (Mahendergarh).”	50,000/-	-do-
20.	U.O.No.Secy/ EM-2015-16/83 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Mahesh Shaheed Cricket Club, in Village Chitlang, (Mahendergarh).”	50,000/-	-do-
21.	U.O.No.Secy/ EM-2015-16/87 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Baba Rup Dass Club in Village Chitlang, (Mahendergarh).”	50,000/-	-do-
22.	U.O.No.Secy/ EM-2015-16/91 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Suryavanshi Yuva Club in Village-Shyampura, (Mohindergarh).”	50,000/-	-do-
23.	U.O.No.Secy/ EM-2015-16/95 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Yadav Yuva Cricket Club,Village-Jhook, (Mahendergarh).”	50,000/-	-do-
24.	U.O.No.Secy/ EM-2015-16/99 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Baba Roop Dass Club in Village- Meghanwas, (Mahendergarh).”	50,000/-	-do-
25.	U.O.No.Secy/ EM-2015-16/103 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Baba Khem Dass Sports Club in Village- Bawania, (Mahendergarh).”	50,000/-	-do-
26.	U.O.No.Secy/ EM-2015-16/107 dt.29.04.2015	Ambedkar Yuva Kender (Regd. No. 2795), Village- Nangal Sirohi, Distt.-Mahendergarh. “For the promotion of sports activities.”	50,000/-	-do-
27.	U.O.No.Secy/ EM-2015-16/111 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Baba Burasta Cricket Club in Village- Rathiwas, Distt.- Mahendergarh.”	50,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
28.	U.O.No.Secy/ EM-2015-16/115 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Baba Sita Nath Yuva Club in Village- Barda, Distt.-Mahendergarh.”	50,000/-	-do-
29.	U.O.No.Secy/ EM-2015-16/119 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Baba Bhaiya Khel Society Club, in Village-Dewas, (Mahendergarh).”	50,000/-	-do-
30.	U.O.No.Secy/ EM-2015-16/123 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Baba Kesaria Yuva Club in Village-Mandola, (Mahendergarh).”	50,000/-	-do-
31.	U.O.No.Secy/ EM-2015-16/127 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Sh. Yogsthali Yuva Club in Village-Bucholi, (Mahendergarh).”	50,000/-	-do-
32.	U.O.No.Secy/ EM-2015-16/131 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Baba Bhaiya Yuva Vikas Club in Village-Jhagroli, (Mahendergarh).”	50,000/-	-do-
33.	U.O.No.Secy/ EM-2015-16/135 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Dadi Sati Baba Bawaliya wala Yuva Club in Village-Budeen, (Mahendergarh).”	50,000/-	-do-
34.	U.O.No.Secy/ EM-2015-16/139 dt.29.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the promotion of sports activities by Shri Ram Yuva Club in Village-Sohri, (Mahendergarh).”	50,000/-	SDO(C) Mahendergarh
35.	U.O.No.Secy/ EM-2015-16/143 dt.29.04.2015	Yuva Club (Regd. No.>NNL-10) Village-Khudana Distt.-Mahendergarh. “For the promotion of sports activities.”	50,000/-	-do-
36.	U.O.No.Secy/ EM-2015-16/150 dt.30.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the construction of Common Room by Shiv Hanuman Mandir Committee to be used by general public.”	1,00,000/-	-do-
37.	U.O.No.Secy/ EM-2015-16/154 dt.30.04.2015	Gram Panchayat Vill.-Khatodra, Distt.- Mahendergarh. “For the construction of Common Hall and Boundary wall in Baba Bhurasta to be used by general public.”	14,75,000/-	-do-
38.	U.O.No.Secy/ EM-2015-16/155 dt.30.04.2015	Deputy Commissioner Mahendergarh at Narnaul. “For the construction of Common Hall by Sh. Modashram Samiti, Mahendergarh to be used by general public.”	11,00,000/-	-do-
39.	U.O.No.Secy/ EM-2015-16/159 dt.30.04.2015	Gram Panchayat, Village-Palri Panihara, Distt.- Mahendergarh. “For the construction of Common Room in the premises of Baba Roop Dass to be used by general public.”	1,00,000/-	-do-
40.	U.O.No.Secy/ EM-2015-16/163 dt.06.05.2015	Deputy Commissioner Mahendergarh. “For financial assistance to Sh. Raj Kumar Parik S/o Sh. Jagdish Parshad Parik, R/o Vill. Jarwa, P.O. Satnali Distt. Mahendergarh for the repair of house beibng poor person.”	1,00,000/-	-do-
41.	U.O.No.Secy/ EM-2015-16/9 dt.29.04.2015	Brahman Sabha Zila Jind (Regd.0172). “For extension of Bhawan to be used by General Public.”	11,00,000/-	SDO(C) Jind.
42.	U.O.No.Secy/ EM-2015-16/13 dt.30.04.2015	Mahamandleshwar Sawami Kapilpuri Ji Gokaran Tirath, Rohtak. “For the purchase of fodder in Gaushala.”	2,00,000/-	SDO(C) Rohtak.
43	U.O.No.Secy/ EM-2015-16/167 dt.26.05.2015	Deputy Commissioner Mahendergarh. “For financial assistance to Sadhu Ram S/o Sh. Amar Singh, R/o Vill. Baghot, Distt. Mahendergarh for the repair of House, being poor and handicapped person.”	50,000/-	SDO(C)
				Kanina
44	U.O.No.Secy/ EM-2015-16/171 dt.26.05.2015	Alok Parishad Kanaur (Regd.), Mahendergarh. “For the construction/renovation of Alok Sanskrit Maha Vidhalya Mahendergarh.”	5,00,000/-	SDO(C) Mahendergarh
45	U.O.No.Secy/ EM-2015-16/175 dt.26.05.2015	Adarsh Kanya Gurukul, Pilukhera Mandi, (Regd.HRJND-00381), Distt.-Jind. “For construction of Additional rooms and boundary wall in Kanya Gurukul.”	11,00,000/-	SDO(C) Safidon
46	U.O.No.Secy/ EM-2015-16/180 dt.12.06.2015	Bhagwan Parshu Foundation, Sector-18, HUDA, Panipat. “For the construction of Bhawan to be used by General Public.”	21,00,000/-	SDO(C) Panipat.
47	U.O.No.Secy/ EM-2015-16/184 dt.12.06.2015	Shree Banke Bihari Gaushala Samiti, Vill. Jarwa, Distt. Mahendergarh. “For the construction of Shed and Purchase of Fodder.”	5,00,000/-	SDO(C) Mahendergarh
48	U.O.No.Secy/ EM-2015-16/188 dt.12.06.2015	Gurukul Kishangarh, Ghasera (Rewari). “For the construction of Hostel Rooms.”	11,00,000/-	SDO(C) Rewari.
49	U.O.No.Secy/ EM-2015-16/191 dt.12.06.2015	Gurukul Inderprasth, Managing Committee, Arya Nagar, Faridabad. “For the construction of new rooms and renovation of old building.”	11,00,000/-	SDO(C) Faridabad.
50	U.O.No.Secy/ EM-2015-16/195 dt.12.06.2015	Bhagwan Shree Parshuram Jan Kalayan Sanstha, (Regd.), Baund Kalan, Distt.- Bhiwani. “For the construction of Bhawan to be used by General Public.”	12,50,000/-	SDO(C) Charkhi Dadri.
51	U.O.No.Secy/ EM-2015-16/199 dt.3.08.2015	Bidhat Mohalla Jan Seva Samiti, Mahendergarh (Regd. 00002 dated 18 july,2015). “For the construction of Community Center in Mohlla Bidhat to be used by general public.”	11,00,000/-	SDO(C) Mahendergarh
52	U.O.No.Secy/ EM-2015-16/211-EM dt.13.08.2015	Shree Kamdhenu Gaushala Seva Sadan, W. No. 14, Pinjore, (Regd. No.113 dt. 6-2-2006) Panchkula. “ For the purchase of fodder.”	2,00,000/-	SDO(C) Kalka
53	U.O.No.Secy/ EM-2015-16/204-EM dt.13.08.2015	Sindhu Darshan Yatra Samiti (Regd.) 1681, Main Bajar, Pahar Ganj, New Delhi. “For the promotion of Sports & Cultural Activities.”	2,51,000/-	Under Secretary, (General),to Govt. Haryana.
54	U.O.No.Secy/ EM-2015-16/208-EM dt.13.08.2015	Hariyana Vidya Mandir, BA-193, Salt Lake, Sec-1, Kolkata. “For the extension of School Building.”	5,00,000/-	Under Secretary, (General),to Govt. Haryana.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
55	U.O.No.Secy/ EM-2015-16/215/EM dt.06.10.2015	Chandigarh Press Club, Chandigarh. “For the construction/extension of building.	11,00,000/-	SDO(C)
				Panchkula.
56	U.O.No.Secy/ EM-2015-16/220 dt.19.10.2015	Parjapati Vikash Samiti Mohalla Kumaharan Dulana Road, Mahendergarh (HR-016-2015-00021). “For the const. of Parajpati Chaupal to be used by general public.”	5,00,000/-	SDO(C) Mahendergarh
57	U.O.No.Secy/ EM-2015-16/224-EM dt.30.10.2015	Shri Adarsh Ram Lila Committee (Regd. No. 1948), Near Sabji Mandi, Mahendergarh. “ For the Construction of Boundary Wall of Adarsh Ram Lila Committee Ground and promotion of Culture Activities.”	5,00,000/-	SDO(C) Mahendergarh
58	U.O.No.Secy/ EM-2015-16/228-EM dt.30.10.2015	Shri Hanuman Ram Lila Committee, Mahendergarh. “ For the promotion of Cultural Activities and solemnizing the Marriage of poor girls.”	5,00,000/-	-do-
59.	U.O.No.Secy/ EM-2015-16/232-EM dt.30.10.2015	Shri Ram Lila Parishad (Regd.) Mahendergarh. “ For the promotion of Culture Activities and solemnizing the Marriage of poor girls.”	5,00,000/-	-do-
60.	U.O.No.Secy/ EM-2015-16/236-EM dt.30.10.2015	Tiger Club, Narnaul. “ For the promotion of Cultural Activities and solemnizing the Marriage of poor girls.”	2,00,000/-	SDO(C) Narnaul
61	U.O.No.Secy/ EM-2015-16/240-EM dt.30.10.2015	Shivalik Cultural Society Lower Bazar Kalka, Distt.Panchkula. “For the promotion of Cultural Activities.”	1,00,000/-	SDO(C)
				Kalka
62	U.O.No.Secy/ EM-2015-16/244-EM dt.30.10.2015	Children Memorial DAV Senior Secondary Public School, Dabwali, District Sirsa (Affiliation No. 530317). “ For the promotion of Cultural Activities distribution of prizes to the students who took part in Annual function.”	1,00,000/-	SDO(C) Dabwali
63	U.O.No.Secy/ EM-2015-16/249-EM dt.30.10.2015	Saraswati Vidhya Mandir, Mandi Dabwali (Affiliation No. 530267), Distt. Sirsa. “ For the extension of School Building.”	5,00,000/-	-do-
64.	U.O.No.Secy/ EM-2015-16/254-EM dt.30.10.2015	Shree Gaushala (Regd. No. 005/47) Mahendergarh. “ For purchase of fodder and construction of Shed in Gaushala.”	5,00,000/-	SDO(C) Mahendergarh
65	U.O.No.Secy/ EM-2015-16/258-EM dt.01.12.2015	Shri Maharshi Balmiki Sabha (Regd. No. 2978), Narnaul. “For the Construction of Bhawan to be used by General Public.”	6,00,000/-	SDO(C) Narnaul
66	U.O.No.Secy/ EM-2015-16/261-EM dt.01.12.2015	Late Sunda Ram Trust (Regd. No. 1954), Malra Mahendergarh. “ For establishing library/purchase of Books and computers.”	5,00,000/-	SDO(C) Mahendergarh
67	U.O.No.Secy/ EM-2015-16/264-EM dt.01.12.2015	Shri Baba Rameshwar Dass Brahamchari Dharamarth Trust (Regd. No. 739) Vill: Bamanwas-Nau Tehsil Narnaul Distt. Mahendergarh. “ For the construction of shed & purchase of fodder for the cows in Gaushala.”	5,00,000/-	SDO(C) Narnaul
68	U.O.No.Secy/ EM-2015-16/267-EM dt.01.12.2015	Baba Samtai Nath Gaushala (Regd.-00B15) Nanwa Distt. Mahendergarh. “For purchase of fodder and construction of Shed in Gaushala.”	11,00,000/-	SDO(C) Mahendergarh
69	U.O.No.Secy/ EM-2015-16/201/EM dt.04.02.2016	Deputy Commissioner, Narnaul. “ To Assist. Sh. Yashpal S/o Sh. Rishipal, Vill. Surehti Jakhal, District Mahendergarh to meet the expenses for the treatment of Cancer.”	2,00,000/-	SDO(C) Mahendergarh
70	U.O.No.Secy/ EM-2015-16/270/EM dt.04.02.2016	Sri Krishan Seva samiti, Mohala Dhani, Mahendergarh (Regd. No. 00S99). “(i) For the Construction of Common Hall to be used by General Public (5.00 Lacs). (ii) For the Construction of Common Hall in Sai Temple to be used by General Public (5.00 lacs).”	10,00,000/-	-do-
71.	U.O.No.Secy/ EM-2015-16/273/EM dt.04.02.2016	Baba Jai Ram Dass Gaushala, Vill. Khundana, Distt. Mahendergarh. (Regd. No. NNL/12). “ For the purchase of fodder and construction of Shed.”	5,00,000/-	-do-
72.	U.O.No.Secy/ EM-2015-16/276/EM dt.04.02.2016	Baba Sadh Seva Samiti, Vill. Akoda, Distt. Mahendergarh (Regd. No. HR-016-2015-00006). “ For the construction of Hall to be used by General Public.”	2,00,000/-	-do-
73.	U.O.No.Secy/ EM-2015-16/279/EM dt.04.02.2016	Bharat Vikas Parishad, Mahendergarh Branch (Regd. No. 3902). “For the promotion of Cultural & General eqation activities.”	4,00,000/-	-do-
74.	U.O.No.Secy/ EM-2015-16/282/EM dt.04.02.2016	Valmiki Yuva Shbha, Valmiki Mandir, Ward No. 12, Mahendergarh. (Regd. No.00034). “For the Construction of Common Hall to be used by General Public.”	11,00,000/-	-do-
75.	U.O.No.Secy/ EM-2015-16/200/EM dt.04.02.2016	Deputy Commissioner, Sonapat. “ To Assist Smt. Kamla Wati W/o Late Sh. Dheer Singh, Shastri Nagar, Ganaur, Distt. Sonapat being window for repair of house.”	31,000/-	SDO(C) Ganaur
76	U.O.No.Secy/ EM-2015-16/285/EM dt.04.02.2016	Atmanand Shrutidham (Nirmanadhin), Vill. Bhadtana, Distt. Jind. (Regd. No. 00451). “ For the construction of Rooms in Kanya Gurukul.”	5,00,000/-	SDO(C) Safidon
77	U.O.No.Secy/ EM-2015-16/288/EM dt.04.02.2016	DAV Girls Sr. Sec. School, Model Town, Yamuna Nagar (Regd. No. 19261). “ For the construction of Rooms.”	2,00,000/-	SDO(C) Jagadhari
78	U.O.No.Secy/ EM-2015-16/291/EM dt.04.02.2016	Institute for the Blind, Sector-26, Chandigarh. “ For the purchase of School Furniture to be used by Blind Students.	5,00,000/-	SDO(C) Panchkula
79	U.O.No.Secy/ EM-2015-16/297/EM dt.04.02.2016	Arya Mahasabha, Gurukul Kumbha Khara, Tehsil Barwala Distt. Hisar (Regd. No. 58). “For the Construction of Rooms in Gurukul.”	5,00,000/-	SDO(C) Barwala
80	U.O.No.Secy/ EM-2015-16/202/EM dt.10.02.2016	Shri Gaushala Dholposh Ashram, Mahendergarh. (Regd. HR 257/2012). “ For the purchase of fodder and construction of shed for cows.”	5,00,000/-	SDO(C) Mahendergarh

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
81	U.O.No.Secy/ EM-2015-16/205/EM dt.10.02.2016	RPS Education Society, Balana, Distt. Mahendergarh (Regd. No. 00R15).“For the Construction of Rooms in Institute.”	11,00,000/-	-do-
82.	U.O.No.Secy/ EM-2015-16/208/EM dt.10.02.2016	Baba Jairam Dass Mandir Committee,Village Pali,District Mahendergarh. “For the Construction of Pond Stairs and shed for cows.”	11,00,000/-	-do-
83.	U.O.No.Secy/ EM-2015-16/211/EM dt.10.02.2016	Guru Nanak Girls College Santpura, Yamuna Nagar (N0-CBR/74/2/75/5439 Dated 2.7.75). “ For the extension of College Building and promotion of Computer Education.”	5,00,000/-	SDO(C) Jagadhari
84	U.O.No.Secy/ EM-2015-16/214/EM dt.10.02.2016	Sri Ram Krishan Sadhna Kendra (Regd.), G.T. Road, Murthal, sonapat (No. 14-1990-91). “For the construction of Rooms to Help Orphan/ Helpless/Old age persons.”	5,00,000/-	SDO(C) Sonapat
85	U.O.No.Secy/ EM-2015-16/294/EM dt.10.02.2016	Deputy Commissioner, Rohtak. “To assist Smt. Rajbala W/o Late Sh. Balbir, Vill. Sangahera, Block Kalanaur, Distt. Rohtak for the repair of House being poor person.”	2,00,000/-	SDO(C) Rohtak
86	U.O.No.Secy/ EM-2015-16/217/EM dt.18.02.2016	Vishavbharti Siksha Sansthan, Gurukul Bheyapur Ladhot, Rohtak (Regd. No. 897). “ For the Construction of Rooms in Gurukul.”	5,00,000/-	SDO(C) Rohtak
87	U.O.No.Secy/ EM-2015-16/220/EM dt.18.02.2016	Deputy Commissioner Panchkula. “ For Financial assistance to Sh. Surender Kumar S/o Sh. Prem Lal, R/o Vill. Chunna Bhatta, Chandi Mandir, Panchkula for the repair of House, being poor.”	25,000/-	SDO(C) Panchkula
88	U.O.No.Secy/ EM-2015-16/340/EM dt.23.02.2016	Deputy Commissioner Panchkula. “ To assist Smt. Pushpa Sharma W/o Sh. Surender Sharma, R/o Sector-4, Panchkula for medical heart treatment being widow.”	50,000/-	-do-
89.	U.O.No.Secy/ EM-2015-16/223/EM dt.18.02.2016	Aadarsh Gaushala Ilaka Satnili Distt. Mahendergarh (Regd. No. 32). “ For the Purchase of Fodder and construction of Shed.”	5,00,000/-	SDO(C) Mahendergarh
90	U.O.No.Secy/ EM-2015-16/226/EM dt.18.02.2016	Shri Banke Bihari Gaushala Samiti Jarwa, Distt. Mahendergarh (Regd. No. HR-012-2013-00548). “ For the Purchase of Fodder and Construction of Shed for Cows.”	5,00,000/-	-do-
91.	U.O.No.Secy/ EM-2015-16/229/EM dt.18.02.2016	Shri Naya Nagar Bala Ji Dharmshala Mandir Seva Samiti, Kadma Road, Khudana, Distt. Mahendergarh (Regd. No. HR-016-2015-00030). “ For the Construction of Bhawan to be used by General Public.”	2,00,000/-	-do-
92.	U.O.No.Secy/ EM-2015-16/232/EM dt.18.02.2016	Sri Baba Gudaria Gaushala, Vill. Madhogarh, Distt. Mahendergarh (Regd. No.HR005/95). “ For the purchase of Fodder and construction of Shed for Cows.”	2,00,000/-	-do-
93.	U.O.No.Secy/ EM-2015-16/238/EM dt.18.02.2016	Gram Panchayat Vill. Jant, Distt. Mahendergarh. “ For the Counstruction of Hall to be used by General Public in the premises of Vishav Karma Mandir.”	1,00,000/-	-do-
94.	U.O.No.Secy/ EM-2015-16/257/EM dt.23.02.2016	Deputy Commissioner, Mahendergarh. “ To assist Sh. Makhan Lal S/o Sh. Prabhu Singh, R/o Vill. Pali, Distt. Mahendergarh for Medical treatment being poor person.”	50,000/-	-do-
95.	U.O.No.Secy/ EM-2015-16/260/EM dt.23.02.2016	Gram Panchayat Vill. Kurahwata, Distt. Mahendergarh. “ For the construction of Common Room in the premises of Baba Bheekhamdass Mandir to be used by General Public.”	1,00,000/-	SDO(C) Mahendergarh
96	U.O.No.Secy/ EM-2015-16/263/EM dt.23.02.2016	Gram Panchayat Vill. Nanwa, Distt. Mahendergarh. “ For the construction of Hall in the premises of Guru Ravidass Sabha Nanwa to be used by Genreal Public.”	5,00,000/-	-do-
97.	U.O.No.Secy/ EM-2015-16/266/EM dt.23.02.2016	Guru Ravidass Seva Samiti, Mohalla Mahayechan, Mahendergarh (Regd. No.>NNL/101). “ For the construction of Bhavan to be used by General Public.”	2,00,000/-	-do-
98.	U.O.No.Secy/ EM-2015-16/272/EM dt.23.02.2016	Deputy Commissioner, Mahendergarh. “ To assist Smt. Rajesh Devi W/o Sh. Pawan Kumar, R/o Vill. Chamdehra, Distt. Mahendergarh for medical treatment being poor person.”	1,00,000/-	-do-
99.	U.O.No.Secy/ EM-2015-16/323/EM dt.23.02.2016	Gram Panchayat Vill. Duloth, Distt. Mahendergarh. “ For the construction of Common Room in the premises of Baba Fatehram to be used by General Public.”	1,00,000/-	-do-
100.	U.O.No.Secy/ EM-2015-16/326/EM dt.23.02.2016	Arya Samaj Kherki, Post Bairawas, Distt. Mahendergarh (Regd. No. 3902). “For the construction of Common Hall to be used by General Public.”	5,00,000/-	-do-
101.	U.O.No.Secy/ EM-2015-16/328/EM dt.23.02.2016	Deputy Commissioner, Mahendergarh. “ To assist to Sh. Suresh Kumar S/o Sh. Jhutharam, R/o Vill. Bewal, Distt. Mahendergarh Raj for the repair of House, being poor person.”	1,00,000/-	-do-
102.	U.O.No.Secy/ EM-2015-16/329/EM dt.23.02.2016	Gram Panchayat Vill. Bhagdana, Distt. Mahendergarh. “ For the construction of Common Room in the premises of Vishavkarma Mandir to be used by General Public.”	1,00,000/-	-do-
103.	U.O.No.Secy/ EM-2015-16/332/EM dt.23.02.2016	Gram Panchayat Vill. Khatodra Distt. Mahendergarh. “ For the construction of Common Hall and Boundary Wall in Baba Bhurasta, in Vill. Devrali to be used by General Public.”	15,00,000/-	-do-
104.	U.O.No.Secy/ EM-2015-16/335/EM dt.23.02.2016	Gram Panchayat Vill. Balana, Distt. Mahendergarh. " For the construction of Common Room and Boundary Wall in Baba Ram Phal Dass Premises to be used by General Public.”	11,00,000/-	-do-
105.	U.O.No.Secy/ EM-2015-16/337/EM dt.23.02.2016	Gram Panchayat Vill. Sohla, Distt. Mahendergarh. “ For the construction of Common Room in the premises of Baba Devadass to be used by General Public.”	2,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
106.	U.O.No.Secy/ EM-2015-16/241/EM dt.18.02.2016	Maharaja Agrasen Education Society, Kali Mata Road, Rewari.(Regd. No. 196). “ For the purchase of Furniture.”	1,00,000/-	SDO(C) Rewari
107	U.O.No.Secy/ EM-2015-16/244/EM dt.18.02.2016	Deputy Commissioner, Rewari. “ For Financial Assistance to Smt. Bharpai Devi W/o Late Sh. Suresh Kumar, R/o V.P.O. Badhrana, Distt. Rewari for the repair of House, being poor person.”	50,000/-	SDO(C) Bawal
108	U.O.No.Secy/ EM-2015-16/247/EM dt.18.02.2016	Bhagwan Shri Parshuram Trust Mandir, Kulena, Distt. Palwal (Regd. No. 267). “ For the construction of Bhawan to be used by General Public.”	2,00,000/-	SDO(C) Palwal
109	U.O.No.Secy/ EM-2015-16/250/EM dt.18.02.2016	Deputy Commissioner Jhajjar. “ For Financial assistance to Sh. Satpal S/o Sh. Phul Kanwar, R/o Vill. Naugawan, Jhajjar for the repair of House, being poor.”	25,000/-	SDO(C) Jhajjar
110	U.O.No.Secy/ EM-2015-16/253/EM dt.18.02.2016	Sri Lajja Ram Ashram Dharmarth Trust, Tirath Pandu Pindara, Jind (Regd. No. 179). “ For the Construction of Rooms.”	11,00,000/-	SDO(C) Jind
111	U.O.No.Secy/ EM-2015-16/344/EM dt.1.03.2016	Hakka Chowk Yuva Club, Dhani Akoda, Dhani Akoda, Vill. Akoda, Distt. Mahendergarh (Regd. No. HR/NNL/2015/00H14). “ For the promotion of Cultural activities by Bawana Khel Samiti.”	1,00,000/-	SDO(C) Mahendergarh
112	U.O.No.Secy/ EM-2015-16/347/EM dt.1.03.2016	Gram Panchayat Vill. Bhalki Distt. Mahendergarh. “ For the construction of common room in the premises of Baba Bhaiya Mandir to be used by general public.”	2,00,000/-	-do-
113.	U.O.No.Secy/ EM-2015-16/350/EM dt.1.03.2016	Gram Panchayat Vill. Bhagdana, Distt. Mahendergarh. “ For the construction of common room in the premises of Dholposh Kuriwal Baba Mandir to be used by general public.”	1,00,000/-	-do-
114.	U.O.No.Secy/ EM-2015-16/353/EM dt.1.03.2016	Gram Panchayat Vill. Jairpur, Distt. Mahendergarh. “ For the construction of common room in the premises of Baba Madho Dass Mandir to be used by general.”	2,00,000/-	-do-
115.	U.O.No.Secy/ EM-2015-16/356/EM dt.1.03.2016	Gram Panchayat Vill. Khatod, Distt. Mahendergarh. “ For the construction of common room in the premises of Baba Hanuman Mandir to be used by general public.”	5,00,000/-	-do-
116.	U.O.No.Secy/ EM-2015-16/359/EM dt.1.03.2016	Gram Panchayat Vill. Satnali, Distt. Mahendergarh. “ For the construction of BC Prajapat Chaupal to be used by General Public.”	5,00,000/-	-do-
117.	U.O.No.Secy/ EM-2015-16/362/EM dt.1.03.2016	Gram Panchayat Vill. Pali, Distt. Mahendergarh. “ For the construction of BC Prajapat Chaupal to be used by General Public.”	5,00,000/-	-do-
118.	U.O.No.Secy/ EM-2015-16/365/EM dt.1.03.2016	Gram Panchayat Vill. Khudana, Distt. Mahendergarh. “ For the construction of BC Prajapat Chaupal to be used by General Public.”	5,00,000/-	-do-
119.	U.O.No.Secy/ EM-2015-16/368/EM dt.1.03.2016	Gram Panchayat Vill. Kherki, Distt. Mahendergarh. “ For the construction of BC Prajapat Chaupal to be used by General Public.”	5,00,000/-	-do-
120.	U.O.No.Secy/ EM-2015-16/371/EM dt.1.03.2016	Gram Panchayat Vill. Nangal Mala, Distt. Mahendergarh. “ For the construction of BC Prajapat Chaupal to be used by General Public.”	5,00,000/-	-do-
121.	U.O.No.Secy/ EM-2015-16/374/EM dt.1.03.2016	Gram Panchayat Vill. Khera, Distt. Mahendergarh. “For the construction of common room in the premises of Shiv Mandir to be used by general public.”	2,00,000/-	SDO(C) Mahendergarh
122	U.O.No.Secy/ EM-2015-16/377/EM dt.1.03.2016	Gram Panchayat Vill. Digrota, Distt. Mahendergarh. “For the construction of common room in the premises of Dhanak Basti to be used by general public.”	1,00,000/-	-do-
123.	U.O.No.Secy/ EM-2015-16/380/EM dt.1.03.2016	Dalit Vikash Sewa Samiti, Vill. Bawana, Distt. Mahendergarh (Regd. No. HR/016/2015/00028). “ For the promotion of Cultural activities.”	51,000/-	-do-
124.	U.O.No.Secy/ EM-2015-16/383/EM dt.1.03.2016	Shri Pahari Mata Gaushala Dham, Vill. Pahari Distt. Bhiwani. “For the purchase of fodder and medicines.”	2,00,000/-	SDO(C) Ioharu
125	U.O.No.Secy/ EM-2015-16/386/EM dt.1.03.2016	SDO Sub Urban, Sub Division (DHBVN) Mahendergarh. “For Shifting of 33 KV Line Passing over the residential area Satnali (House of Dharampal Mistri, Balbir & Others).”	5,65,183/-	XEN Operation Div.(DHBVN) Mahendergarh
126	U.O.No.Secy/ EM-2015-16/389/EM dt.1.03.2016	Buchiawali Yatri Ashram, Distt. Mahendergarh. “ For the Construction of Boundary Wall.”	5,00,000/-	SDO(C) Mahendergarh
127	U.O.No.Secy/ EM-2015-16/391/EM dt.03.03.2016	Gram Panchayt Vill. Nihalawas, Distt. Mahendergarh. “ For the Construction of Rooms in the premises of Shiv Mandir to be used by General Public.”	5,00,000/-	-do-
128.	U.O.No.Secy/ EM-2015-16/393/EM dt.03.03.2016	Jai Baba Bhiya Sewa Samiti, Vill. Jhagroli, Distt. Mahendergarh. (Regd. No. 00J15/2014). “ For the purchase of Sports Items & promotion of cultural activities.”	2,00,000/-	-do-
129.	U.O.No.Secy/ EM-2015-16/395/EM dt.03.03.2016	Gram Panchayat Vill. Bawana Distt. Mahendergarh. “ For the promotion of Cultural activities by Bawana Khel Samiti.”	1,00,000/-	-do-
130.	U.O.No.Secy/ EM-2015-16/397/EM dt.03.03.2016	Gram Panchayat Vill. Nangal Sirohi, Distt. Mahendergarh. “ To purchase Gym Items for the promotion of sports activities.”	2,00,000/-	-do-
131.	U.O.No.Secy/ EM-2015-16/398/EM dt.03.03.2016	Deputy Commissioner, Mahendergarh. “ To assist Sh. Sumer Singh S/o Sh. Surajbhan, R/o Vill. Surehti Pilania, Distt. Mahendergarh for the compensation on the death of Camel being poor.”	50,000/-	-do-
132.	U.O.No.Secy/ EM-2015-16/400/EM dt.03.03.2016	Gram Panchayat vill. Dhadot, Distt. Mahendergarh. “ For Making arrangements of Drinking Water & Construction of common Room in the premises of Sharvan	2,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		Dass Mandir.”		
133.	U.O.No.Secy/ EM-2015-16/402/EM dt.03.03.2016	Deputy Commissioner, Mahendergarh. “ To assist Sh. Prakash S/o Sh. Madharam, R/o Vill. Bairawas, Distt. Mahendergarh for the compensation on the death of buffalo being poor.”	50,000/-	-do-
134.	U.O.No.Secy/ EM-2015-16/404/EM dt.03.03.2016	Deputy Commissioner, Mahendergarh. “ To assist Sh. Rajpal S/o Sh. Chhallu Ram, R/o Vill. Khera, Distt. Mahendergarh to meet the expenses for treatment of Cancer.”	1,00,000/-	-do-
135.	U.O.No.Secy/ EM-2015-16/406/EM dt.03.03.2016	Deputy Commissioner, Mahendergarh. “ To assist Smt. Santosh W/o Sh. Balbir Singh, R/o Vill. Balaycha, Distt. Mahendergarh for medical treatment of heart disease.”	1,00,000/-	SDO(C) Mahendergarh
136	U.O.No.Secy/ EM-2015-16/408/EM dt.03.03.2016	Deputy Commissioner, Mahendergarh. “ To assist Sh. Kanwar Singh S/o Sh. Nityanand, R/o Satnali Road, Rao Tula Ram Colony, Mahendergrh for medical treatment of heart disease.”	1,00,000/-	-do-
137.	U.O.No.Secy/ EM-2015-16/410/EM dt.03.03.2016	Deputy Commissioner, Mahendergarh. “ To assist Sh. Surta Nand S/o Sh. Bhagpat Ram, R/o Vill. Khatod, Distt. Mahendergarh for the compensation on the death of buffalo being poor.”	50,000/-	-do-
138.	U.O.No.Secy/ EM-2015-16/412/EM dt.03.03.2016	Deputy Commissioner, Mahendergarh. “ To assist Sh. Ram Kishan S/o Sh. Amar Chand Vill. Dhadhot Distt. Mahendergarh for repair of house, being poor.”	20,000/-	-do-
139.	U.O.No.Secy/ EM-2015-16/414/EM dt.03.03.2016	Deputy Commissioner, Mahendergarh. “ To assist Smt. Champa W/o Sh. Ramotar, R/o Vill. Bairawas, Distt. Mahendergarh for medical treatment, being poor.”	25,000/-	-do-
140.	U.O.No.Secy/ EM-2015-16/416/EM dt.03.03.2016	Deputy Commissioner, Mahendergarh. “ To assist Sh. Abhilash S/o Sh.Om Parkash, Vill. Bairawas, Distt. Mahendergarh for repair of house, being poor.”	30,000/-	-do-
141.	U.O.No.Secy/ EM-2015-16/418/EM dt.03.03.2016	Deputy Commissioner, Mahendergarh. “ To assist Sh. Bijender S/o Sh. Tara Chand, R/o Vill. Balana, Distt. Mahendergarh for the repair of house, being poor.”	50,000/-	-do-
142.	U.O.No.Secy/ EM-2015-16/421 dt.10.03.2016	Deputy Commissioner, Mahendergarh. “To assist Smt. Geeta Devi W/o Lt. Sh. Suresh Kumar, Village- Bochariya, Ateli, Distt.-Mahendergarh for her Kidney treatment, being poor.”	1,00,000/-	SDO(C) Mahendergarh
143	U.O.No.Secy/ EM-2015-16/423 dt.10.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Pradeep Sharma S/o Sh. Suresh Chand Sharma, Nizampur Road, Narnaul for repair of house, being poor.”	1,00,000/-	-do-
144.	U.O.No.Secy/ EM-2015-16/425 dt.10.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Mohan Lal S/o Sh. Isar Ram, Village-Basai, Distt.-Mahendergarh for repair of house, being poor.”	1,00,000/-	-do-
145.	U.O.No.Secy/ EM-2015-16/427 dt.10.03.2016	Deputy Commissioner, Mahendergarh. “To assist Smt. Bhanmati W/o Sh. Dharamraj, R/o Village-Surehti Jakhar, Distt. Mahendergarh for medical treatment of her daughter, being poor.”	1,00,000/-	-do-
146.	U.O.No.Secy/ EM-2015-16/429 dt.10.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Subhash S/o Sh. Deen Dayal R/o Mahendergarh for Cancer treatment of his son, being poor.”	1,00,000/-	-do-
147.	U.O.No.Secy/ EM-2015-16/431 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Parikshit Singh S/o Sh. Rajender Singh, R/o Vill.-Basai, Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	SDO(C) Mahendergarh
148	U.O.No.Secy/ EM-2015-16/435 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Surender S/o Sh. Brij Lal, R/o Vill.-Rathiwasi, Distt. Mahendergarh for repair of house, being poor.”	50,000/-	-do-
149.	U.O.No.Secy/ EM-2015-16/439 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Ram Kishan S/o Sh. Amar Chand, R/o Vill.-Dhadhot, Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	-do-
150.	U.O.No.Secy/ EM-2015-16/443 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Smt. Kamlesh W/o Late Sh. Ashok, R/o Vill.-Naseebpur Narnaul for medical treatment, being widow.”	50,000/-	SDO(C) Narnaul.
151	U.O.No.Secy/ EM-2015-16/447 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Jai Bhagwan S/o Sh. Malaram, R/o Vill.-Satnali, Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	SDO(C) Mahendergarh
152	U.O.No.Secy/ EM-2015-16/451 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Ramesh Kumar S/o Shri Mahabir, R/o Vill.-Palri Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	-do-
153	U.O.No.Secy/ EM-2015-16/455 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Surender Kumar S/o Shri Ramavtar, R/o Mahendergarh for repair of house, being poor.”	50,000/-	-do-
154	U.O.No.Secy/ EM-2015-16/459 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Sukaram Pal S/o Sh. Surender Singh, Vill.-Bawana Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	-do-
155	U.O.No.Secy/ EM-2015-16/463 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Smt. Pushpa W/o Sh. Ravinder, Vill. Dewas, Distt.-Mahendergarh for medical treatment, being widow.”	50,000/-	-do-
156	U.O.No.Secy/ EM-2015-16/467 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Sandeep Kumar S/o Sh. Bhishamber Dayal, Vill.-Khudana, Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	-do-
157	U.O.No.Secy/ EM-2015-16/471 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Rakesh S/o Sh. Murari Lal, Vill.-Rathiwasi Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
158.	U.O.No.Secy/ EM-2015-16/475 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Krishan S/o Sh. Rajender, R/o Vill.-Malra Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	-do-
159	U.O.No.Secy/ EM-2015-16/479 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Harpal Singh S/o Sh.Ram Kumar, Vill.-Barda, Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	-do-
160	U.O.No.Secy/ EM-2015-16/487 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Sunil Kumar S/o Sh. Heera Lal, Krishana Colony,Mahendergarh for repair of house, being poor.”	50,000/-	SDO(C) Mahendergarh
161	U.O.No.Secy/ EM-2015-16/491 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Satyabir Singh Yadav S/o Sh. Suraj Bhan Yadav, Vill.-Nautana, Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	-do-
162	U.O.No.Secy/ EM-2015-16/495 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Ramesh S/o Sh. Sher Singh R/o Kurhawta Road, Mahendergarh for repair of house, being poor.”	50,000/-	-do-
163.	U.O.No.Secy/ EM-2015-16/499 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Smt. Sushma W/o Late Sh. Mahinder Singh, R/o Vill.-Chitlang, Distt.-Mahendergarh for medical treatment being widow.”	50,000/-	-do-
164.	U.O.No.Secy/ EM-2015-16/503 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Sher Singh S/o Sh.Heera Lal, R/o Vill.-Majra, Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	-do-
165	U.O.No.Secy/ EM-2015-16/507 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Surjeet Singh S/o Sh. Roshan Lal, R/o Vill.-Pali, Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	-do-
166	U.O.No.Secy/ EM-2015-16/511 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Pramil Kumar S/o Sh. Surender Singh, R/o Vill.-Bawania, Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	-do-
167	U.O.No.Secy/ EM-2015-16/515 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Surender Kumar S/o Sh. Ram Swroop, R/o Vill.-Barda, Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	-do-
168	U.O.No.Secy/ EM-2015-16/519 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Deepak Kumar S/o Sh. Sat Narain, R/o Vill.-Madhogarh, Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	-do-
169	U.O.No.Secy/ EM-2015-16/523 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Ashok Kumar S/o Sh. Madan Lal Swami, R/o Vill.-Satnali, Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	-do-
170.	U.O.No.Secy/ EM-2015-16/527 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Mukesh Kumar S/o Sh. Ravi Dutt Sharma, Vill.-Rathiwas, Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	-do-
171	U.O.No.Secy/ EM-2015-16/531 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Pardeep Kumar S/o Sh. Ram Niwas, R/o Vill.-Rathiwas, Distt.-Mahendergarh for repair of house, being poor.”	50,000/-	-do-
172	U.O.No.Secy/ EM-2015-16/535 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Smt. Chameli Devi W/o Late Sh. Ram Sawroop, Vill.-Annawas, Distt.-Mahendergarh for medical treatment, being widow.”	50,000/-	-do-
173	U.O.No.Secy/ EM-2015-16/539 dt.28.03.2016	Gram Panchayat Gaggarwas, Distt.-Mahendergarh. “For the construction of BC Chaupal to be used by General Public.”	3,75,000/-	-do-
174	U.O.No.Secy/ EM-2015-16/543 dt.28.03.2016	Gram Panchayat Bhalki, Distt.-Mahendergarh. “For the construction of SC Chaupal to be used by General Public.”	3,00,000/-	-do-
175	U.O.No.Secy/ EM-2015-16/547 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Satbir S/o Sh. Sheonarayan, R/o Vill.-Surehti Jakhal, Distt.-Mahendergarh for medical treatment, being cancer patient.”	50,000/-	-do-
176	U.O.No.Secy/ EM-2015-16/551 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Kartar Singh S/o Sh. Manohar Lal, R/o Vill.-Bachini, Distt.-Mahendergarh for repair of house being poor.”	50,000/-	-do-
177	U.O.No.Secy/ EM-2015-16/555 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Dinesh Kumar S/o Sh. Naurang Singh, R/o Vill.-Bhagdana, Distt.-Mahendergarh for repair of house being poor.”	50,000/-	-do-
178	U.O.No.Secy/ EM-2015-16/559 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Dharampal S/o Sh. Bansidhar, R/o Vill.-Khairoli, Distt.-Mahendergarh for repair of house being poor.”	50,000/-	-do-
179	U.O.No.Secy/ EM-2015-16/563 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Thandu Ram S/o Sh. Hardwari Lal, R/o Vill. Nangal Mala Distt.-Mahendergarh for repair of house poor and handicapped.”	50,000/-	-do-
180	U.O.No.Secy/ EM-2015-16/567 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Dheeraj Singh S/o Sh.Bijender Singh, R/o Vill.Digrota Distt.-Mahendergarh for medical treatment being poor and handicapped.”	50,000/-	-do-
181	U.O.No.Secy/ EM-2015-16/571 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Smt. Bimla W/o Late Sh. Krishan Vill. Jant, Distt.-Mahendergarh for repair of house being poor.”	50,000/-	-do-
182.	U.O.No.Secy/ EM-2015-16/603 dt.28.03.2016	Shree Sham Sevak Mandal (Regd. NNL/77) Mahendergarh. “For solemnizing the marriage of poor girls of society.”	3,00,000/-	-do-
183.	U.O.No.Secy/ EM-2015-16/607 dt.28.03.2016	Shree Gopal Gaushala Buchiawali (Regd. NNL/56), Mahendergarh. “ For the repair of Boundary Wall and purchase of Medicines for medical treatment of Cows.”	5,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
184.	U.O.No.Secy/ EM-2015-16/611 dt.28.03.2016	Baba Mahar Wali (B. M.W.) Calab Lawan, Distt. Mahendergarh. (Regd. No. HR/016/2015/00016). “ For the promotion of Cultural and Sports activities.”	2,00,000/-	-do-
185.	U.O.No.Secy/ EM-2015-16/615 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Heera Lal S/o Sh.Naurang Lal, Vill. Nangal Mala Distt.-Mahendergarh for medical treatment, being poor.”	50,000/-	-do-
186.	U.O.No.Secy/ EM-2015-16/619 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Arjun Singh S/o Sh.Mangal Ram,Vill. Balana, Distt.-Mahendergarh for repair of house being poor.”	50,000/-	-do-
187.	U.O.No.Secy/ EM-2015-16/627 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Sh. Naveen S/o Sh. Sunil Kumar R/o Vill. Nangal Chaudhary, Distt.-Mahendergarh for medical treatment, being poor.”	50,000/-	-do-
188.	U.O.No.Secy/ EM-2015-16/631 dt.28.03.2016	Deputy Commissioner, Mahendergarh. “To assist Smt. Bhanmati W/o Late Sh.Dharamraj, R/o Vill. Surehti Jakhal, Distt.-Mahendergarh for medical treatment, being poor.”	50,000/-	-do-
189.	U.O.No.Secy/ EM-2015-16/579 dt.28.03.2016	Deputy Commissioner, Panchkula. “To assist Sh. Tej Bhanu Singh, S/o Sh.Amar Singh, R/o H. No. 2306, Sector-37-C, Chandigarh for his children education purposes, being poor.”	50,000/-	SDO(C) Panchkula
190	U.O.No.Secy/ EM-2015-16/587 dt.28.03.2016	Deputy Commissioner, Panchkula. “To assist Sh. Amit Malik S/o Sh. Dalbir Singh R/o H. No. 2330 A,sector-19, Chandigarh for computer education.”	50,000/-	-do-
191.	U.O.No.Secy/ EM-2015-16/591 dt.28.03.2016	Deputy Commissioner, Panchkula. “To assist Ms. Vandana D/o Sh. Krishan Sharma, R/o Ramgarh, Panchkula for Higher Education being poor being poor.”	1,00,000/-	-do-
192.	U.O.No.Secy/ EM-2015-16/595 dt.28.03.2016	Deputy Commissioner, Panchkula. “To assist Smt. Saraswati Sharma W/o Sh. Krishan Sharma, R/o Ramgarh, Panchakula for repair of house being poor.”	1,00,000/-	-do-
193.	U.O.No.Secy/ EM-2015-16/599 dt.28.03.2016	Deputy Commissioner, Panchkula. “ To assist Smt. Jagdamba Sharma W/o Sh. Kulbhushan Sharma, R/o H. No. 1834, Sector-26, Housing Board, Panchkula for repair of house being poor.”	1,00,000/-	-do-
194.	U.O.No.Secy/ EM-2015-16/639 dt.28.03.2016	Deputy Commissioner, Panchkula. “To assist Smt. Pooja W/o Sh. Vijay Kumar, R/o Basant Vihar (Sharma Colony), Behind Indian Gas Godown, Gali No. 2, Kalka for repair of house being poor.”	1,00,000/-	SDO(C) Kalka
195	U.O.No.Secy/ EM-2015-16/623 dt.28.03.2016	Deputy Commissioner, Rewari. “To assist Smt. Roshni Devi W/o Late sh. Kailash Chand, VPO Badhrana,Tehsil Bawal, Distt. Rewari for repair/extention of house, being poor.”	50,000/-	SDO(C) Bawal
196	U.O.No.Secy/ EM-2015-16/575 dt.28.03.2016	Deputy Commissioner, Yamuna Nagar. “To assist Smt. Ravinder Kaur W/o Late sh. Nishan Singh, R/o Salempur, P.O. Sadhaura, Yamuna Nagar being poor widow and poor.”	50,000/-	SDO(C) Bilaspur
197	U.O.No.Secy/ EM-2015-16/483 dt.28.03.2016	Deputy Commissioner, Jind. “To assist Sh. Ram Niwas S/o Sh. Khajan Singh,VPO: Dahala(Jind) for repair of house, being poor.”	50,000/-	SDO(C) Jind
198	U.O.No.Secy/ EM-2015-16/635 dt.28.03.2016	Deputy Commissioner, Kaithal. “To assist Sh. Ravi Sharma S/o Late Sh. Birbal Bhardwaj R/o Vill. Sismor, Distt. Kaithal for repair of house being poor.”	1,00,000/-	SDO(C) Kaithal
199	U.O.No.Secy/ EM-2015-16/583 dt.28.03.2016	Deputy Commissioner, Ambala. “To assist Smt. Kiran W/o Late Sh. Harbans Lal, R/o Vill. Mitha Pur, P.O. Tepla, Distt. Amabala for Higher Education of her children being poor and widow lady.”	50,000/-	BDPO Saha

Allocation of Discretionary Grants sanctioned by Shri Karan Dev Kamboj Minister of State, Food & Supply Deptt., Haryana, Chandigarh for the financial year 2015-16.					
<u>Sr.</u> <u>No.</u>	<u>Authority No. &</u> <u>date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>	
1	2	3	4	5	
1.	U.O.No. Secy / MOS (F&S)-2015/05 dt. 30.4.2015	Sarpanch, Gram Panchayat, Village Badarpur, Indri, Karnal. (i) "For Construction of Village Community Centre (2 Lakh)." (ii) "For Construction of Firni (3 Lakh)."	5,00,000/-	SDO(C) Karnal	
2	U.O.No. Secy / MOS (F&S)-2015/09 dt. 30.4.2015	Sarpanch, Gram Panchayat, Village Badarpur, Indri, Karnal. "For purchase of Cricket Kit."	25,000/-	-do-	
3.	U.O.No. Secy / MOS (F&S)-2015/17 dt. 30.4.2015	Gram Panchyat, Village Beed Rayatkhana, Indri, Karnal. "For Renovation of Saini Chopal & Kashyap Chopal."	2,00,000/-	-do-	
4.	U.O.No. Secy / MOS (F&S)-2015/25 dt. 30.4.2015	DAV Centenary Public School, V.P.O-Darar, Indri Road, Karnal (A.NO. 5-9/3525). "For Construction of Lab in School."	5,00,000/-	-do-	
5.	U.O.No. Secy / MOS (F&S)-2015/29 dt. 30.4.2015	Pala Ram S/o Tillu Ram, Village: Gudda, Indri, Karnal. "For getting operation of heart being poor."	1,00,000/-	-do-	
6.	U.O.No. Secy / MOS (F&S)-2015/33 dt. 30.4.2015	Brij Mohan S/o Sh. Sukan Chand, Ward No. 12, Village Gudda, Indri, Karnal. "For treatment of his illness being poor."	1,00,000/-	-do-	
7.	U.O.No. Secy / MOS (F&S)-2015/41 dt. 30.4.2015	Usha Saini W/o Late Pawan Kumar S/o Shish Pal Saini, Ward No. 1, Indri, Karnal. " To pay debit for getting treatment & operation of Bones of Late Pawan Kumar being poor."	1,00,000/-	-do-	
8.	U.O.No. Secy / MOS (F&S)-2015/45 dt. 30.4.2015	Maharaja Agarsain Sabha, Indri, Karnal. (Regd. No. 561). "For purchase of construction material for the building of Agarsain Bhawan."	11,00,000/-	-do-	
9.	U.O.No. Secy / MOS (F&S)-2015/49 dt. 30.4.2015	Somi Devi, W/o Late Sh. Nirmal Singh, Indri, Karnal. "For the Operation of her Sons eyes being poor."	50,000/-	-do-	
10.	U.O.No. Secy / MOS (F&S)-2015/53 dt. 30.4.2015	Brahman Sabha, Indri, Karnal. (R. No.-10). "To purchase construction material for the building."	5,00,000/-	-do-	
11.	U.O.No. Secy / MOS (F&S)-2015/69 dt. 30.4.2015	Ambedkar Samaj Kalyan Sabha, (Regd. No.1867), Sector-16, Karnal. "For purchase of construction material of building."	5,00,000/-	-do-	
12.	U.O.No. Secy / MOS (F&S)-2015/73 dt. 30.4.2015	Shri Gopal Goswami Ji, Shri Krishan Gopal Gaushala (Regd.01332) Kalvehri Road, Kunjpura, Karnal. "For Construction of Shed in Ashram."	11,00,000/-	-do-	
13.	U.O.No. Secy / MOS (F&S)-2015/77 dt. 30.4.2015	Sarv Vidya Public School (AF. No. 530901), Village-Matak Majri, Tehsil-Indri, Distt.Karnal. "For Construction of Soil Testing Laboratory in School."	2,00,000/-	-do-	
14.	U.O.No. Secy / MOS (F&S)-2015/81 dt. 30.4.2015	Sarpanch, Gram Panchayat, Village Modipur, Indri, Karnal. "For Construction of Pucca Badminton Ground."	30,000/-	-do-	
15.	U.O.No. Secy / MOS (F&S)-2015/85 dt. 30.4.2015	"Principal Govt. Sr. Sec. School, V.P.O. Padhana, Karnal. "For the purchase of library furniture & construction of main gate in school."	5,00,000/-	-do-	
16.	U.O.No. Secy / MOS (F&S)-2015/89 dt. 30.4.2015	Gram Panchayat, Village- Phoosgarh Tehsil-Indri, Distt. Karnal. "For construction of Pavement street from canal to Ghat."	1,00,000/-	-do-	

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
17.	U.O.No. Secy / MOS (F&S)-2015/101 dt. 30.4.2015	Naseem Khan, Mosque President Village-Rayatkhana Tehsil-Indri, Karnal.“For construction of Floor in Mosque.”	1,00,000/-	-do-
18.	U.O.No. Secy / MOS (F&S)-2015/121 dt. 30.4.2015	Ashok Kumar Chaudhary Mohalla, Ward No.-5, Taraori, Karnal. “For treatment of his right foot being poor.”	1,00,000/-	-do-
19.	U.O.No. Secy / MOS (F&S)-2015/133 dt. 30.4.2015	Saheed Udham Singh Yuva Parayas Samiti, Village Rindal, P.O. Nagla Roran,Karnal.(Regd. No. HRKNL 201500410). “To install water purifier and street lights.”	2,00,000/-	-do-
20.	U.O.No. Secy / MOS (F&S)-2015/21 dt.	Shruti Vijnan Acharyakulam (Regd. No. 4250) Village-Chapra, Shahabad, Distt. Kurukshetra. (i)	11,00,000/-	SDO (C) Kurukshetra
21	U.O.No. Secy / MOS (F&S)-2015/13 dt. 30.4.2015	Asha Ram Gomati Devi Charitable Trust, (Regd. No. HRYNR-2013-0046), Basantpura, Distt. Yamuna Nagar. “For purchase of Construction	3,00,000/-	SDO (C) Yamuna Nagar
22	U.O.No. Secy / MOS (F&S)-2015/129 dt.	Sita W/o Jai Bhagwan, Village: Petwar,The. Narnaund, Distt. Hisar. “For Construction of	1,00,000/-	SDO (C) Hansi
23	U.O.No. Secy / MOS (F&S)-2015/01 dt.	Kanya Gurukul Siksha Samiti, Village Aanjanthali, Distt.-Karnal. “To Purchase material for Physics	11,00,000/-	SDO(C) Karnal
24	U.O.No. Secy / MOS (F&S)-2015/141 dt.	Krishna Education Society, Gurdyal Singh Colony, Ward No. 10, Indri, (Regd. No. ROS-167/2011-12	2,00,000/-	SDO(C) Indri
25	U.O.No. Secy / MOS (F&S)-2015/145 dt. 13.5.2015	Lilawati W/o Late Sh. Dharampal, Village Badarpur, Indri, Karnal.“For Financial Assistance for purchase of Cloths,Medicine & Children books being poor.”	25,000/-	-do-
26	U.O.No. Secy / MOS (F&S)-2015/149 dt.	Punjabi Sabha (Regd.) Nilokheri (Karnal). “For the Construction material for the building of	11,00,000/-	SDO(C) Karnal
27	U.O.No. Secy / MOS (F&S)-2015/165 dt. 14.5.2015	Praksho Devi W/o Sh. Dayanand, Ward No. 10, Taroari, Distt. Karnal. “For getting treatment of Cancer being poor.”	1,00,000/-	-do-
28	U.O.No. Secy / MOS (F&S)-2015/169 dt.	Gram Vikas Yuva Mandal, (Regd.No. KNL-05/393/201) Village Kalri Jagir, Indri,Distt. Karnal.	1,00,000/-	SDO(C) Indri
29	U.O.No. Secy / MOS (F&S)-2015/173 dt.	Jagisrull Hassan S/o Sh. Aabid Hassan Village: Japti Chapra, Indri, Distt. Karnal. “ For getting	1,00,000/-	SDO(C) Karnal
30	U.O.No. Secy / MOS (F&S)-2015/177 dt. 14.5.2015	Satsang Servay Panth Nistara (Regd. No. 1028), Village Budanpur, Distt. Karnal. “For purchase of construction material for hall in Community Centre for the use of community as a whole.”	11,00,000/-	-do-
31	U.O.No. Secy / MOS (F&S)-2015/181 dt.	Shivpuri Swarag Aashram,(Regd. No. ROS-007) Village, Kunjpura, Distt. Karnal. “For the	5,00,000/-	SDO(C) Indri
32	U.O.No. Secy / MOS (F&S)-2015/189 dt. 19.5.2015	Rekha W/o Late Sh. Raj Kumar, Village Janesaro, Indri, Distt. Karnal.“For the construction of house being poor.”	1,00,000/-	-do-
33.	U.O.No. Secy / MOS (F&S)-2015/193 dt. 19.5.2015	Kiran Devi W/o Roshan Lal Kashyap, VPO Bibipur Jattan, Indri, Distt. Karnal.“For the financial assistance on the marriage of her daughter being poor.”	1,00,000/-	-do-
34.	U.O.No. Secy / MOS (F&S)-2015/197 dt. 19.5.2015	Shanti Devi W/o Sh. Singh Ram, Village Janesaro, Indri, Distt. Karnal. “For the construction of house being poor.”	1,00,000/-	-do-
35.	U.O.No. Secy / MOS (F&S)-2015/201 dt. 19.5.2015	Geeta Vidhya Mandir, (Regd. No. 00436) Village, Baragaon, Distt. Karnal.“For the Construction of Hall, Library & Computer Lab.”	10,00,000/-	-do-
36.	U.O.No. Secy / MOS (F&S)-2015/137 dt.	Vidhya Bharti Sanskriti Shiksha Sansthan, Kurukshetra (Regd. No. 520).“To Renovate the	5,00,000/-	SDO(C) Kurukshetra
37	U.O.No. Secy / MOS (F&S)-2015/185 dt.	Deshraj Dingra S/o Late Sh. Bakhat Singh H. No. 2512, Sector-4, Anchla Chowk Thanesar, Distt.	1,00,000/-	SDO(C) Thanesar
38	U.O.No. Secy / MOS (F&S)-2015/153 dt.	Dera Baba Lathewala Village Noltha, Distt. Panipat, Regd. No. 065.“For the purchase of	51,000/-	SDO(C) Panipat

<u>Sr.</u>	<u>Authority No. &</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
<u>No.</u>	<u>date</u>			
1	2	3	4	5
39	U.O.No. Secy / MOS (F&S)-2015/157 dt.	Lard Shiva Gaushala Samiti, Village Shahpur, Distt. Panipat, Regd. No. 1984. "For the purchase of	51,000/-	-do-
40	U.O.No. Secy / MOS (F&S)-2015/161 dt. 13.5.2015	Ramesh Dhiman S/o Puran Chand Village –Dhorang, Disrict- Yamuna Nagar. "For Purchaser of Handicap Scooty being poor."	50,000/-	SDO(C) Yamuna Nagar
41	U.O.No. Secy / MOS (F&S)-2015/205 dt. 22.5.2015	Sanpanch Gram Panchayat, Village Kunjpura, Indri, Distt. Karnal. "For Construction of Schedule Caste Chaupal."	3,00,000/-	SDO(C) Indri
42	U.O.No. Secy / MOS (F&S)-2015/209 dt. 22.5.2015	Sanpanch Gram Panchayat, Village Chogawa, Indri, Distt. Karnal. "For Construction of boundary wall of Kabristan."	3,00,000/-	-do-
43.	U.O.No. Secy / MOS (F&S)-2015/213 dt. 22.5.2015	Sunita Devi W/o Late Sh. Satyawan, Village Bibipur Brahman, Indri, Karnal. "For the repair of house being poor."	25,000/-	-do-
44.	U.O.No. Secy / MOS (F&S)-2015/217 dt. 22.5.2015	Parvinder Kaur W/o Late Sh. Baldev Singh, Village Keharba, Indri, Distt. Karnal. "For financial assistance for getting eyes operation of his son being poor."	25,000/-	-do-
55.	U.O.No. Secy / MOS (F&S)-2015/221 dt. 22.5.2015	Gayatri Public School, Village Kalsora, Indri, Distt. Karnal. "For the purchase of cricket kit & Volleyball kit."	15,000/-	-do-
46.	U.O.No. Secy / MOS (F&S)-2015/225 dt. 22.5.2015	Partap Singh S/o Sh.Sohan Singh, Village Japti Chhapara Sikligran, Indri, Distt. Karnal. "For financial assistance for treatment of Asthama of his son being poor."	25,000/-	-do-
47.	U.O.No. Secy / MOS (F&S)-2015/229 dt. 22.5.2015	Sunil Kumar S/o Sh. Ramdhari, Village Johar Majra Khurd, Indri, Karnal. "For the repair of house being poor."	25,000/-	-do-
48	U.O.No. Secy / MOS (F&S)-2015/233 dt. 22.5.2015	Santra Devi W/o Late Sh. Sukhbir Singh, Village Mussepur, Indri, Karnal. "For the repair of house being poor."	25,000/-	-do-
49.	U.O.No. Secy / MOS (F&S)-2015/237 dt. 22.5.2015	Raj Rani W/o Late Sh. Gulab Singh, Village Mussepur, Indri, Karnal. "For the repair of house being poor."	25,000/-	-do-
50.	U.O.No. Secy / MOS (F&S)-2015/241 dt. 22.5.2015	Rajni Devi D/o Late Sh. Bir Singh, Village Garhi Birbal, Indri, Karnal. "For financial assistance for the treatment of Aids (HIV Posotive) being poor."	20,000/-	-do-
51.	U.O.No. Secy / MOS (F&S)-2015/245 dt. 22.5.2015	Roshani Devi W/o Late Sh. Hari Ram Sharma, Village Garhi Birbal, Indri, Karnal. "For financial assistance for the treatment of Ailment being poor."	20,000/-	-do-
52.	U.O.No. Secy / MOS (F&S)-2015/249 dt. 22.5.2015	Sarpanch, Gram Panchayat, Village Mainmati, Indri, Karnal. "For const. of pavement of street (Dera of Rattan Lal)."	3,40,000/-	-do-
53.	U.O.No. Secy / MOS (F&S)-2015/257 dt. 22.5.2015	Sarpanch, Gram Panchayat, Village Kalri Jagir, Indri, Karnal. "For the construction of Firmi."	2,00,000/-	-do-
54.	U.O.No. Secy / MOS (F&S)-2015/261 dt. 22.5.2015	Sarpanch, Gram Panchayat, Village Kamalpur Gadriyan, Indri, Karnal. "For the purchase of cricket kit."	10,000/-	SDO (C) Indri
55	U.O.No. Secy / MOS (F&S)-2015/265 dt. 22.5.2015	Sushma Devi W/o Late Sh. Jagbir Singh Village Modipur, Indri, Distt. Karnal. "For the const. of house being poor."	1,00,000/-	-do-
56.	U.O.No. Secy / MOS (F&S)-2015/269 dt. 22.5.2015	Sudesh Devi W/o Late Sh. Balwan Singh Village Biana, Indri, Distt. Karnal. "For the const. of house being poor."	1,00,000/-	-do-

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
57.	U.O.No. Secy / MOS (F&S)-2015/273 dt. 22.5.2015	Basni Rani W/o Late Sh. Santu Ram, Village Randoli, Indri, Distt. Karnal. "For the repair of house being poor."	25,000/-	-do-
58.	U.O.No. Secy / MOS (F&S)-2015/277 dt. 22.5.2015	Singara Ram S/o Amar Singh, Village Haibatpur, Indri, Distt. Karnal. "For the financial assistance on the marriage of her daughter being poor."	25,000/-	-do-
59	U.O.No. Secy / MOS (F&S)-2015/281 dt. 22.5.2015	Jeeta Ram, Village Randoli, Indri, Distt. Karnal. "For the repair of house being poor."	20,000/-	-do-
60.	U.O.No. Secy / MOS (F&S)-2015/285 dt. 22.5.2015	Mano Devi W/o Sh. Maan Singh, Village Randoli, Indri, Distt. Karnal. "For the repair of house being poor."	20,000/-	-do-
61.	U.O.No. Secy / MOS (F&S)-2015/289 dt. 22.5.2015	Sarpanch Gram Panchayat, Village Randoli, Indri, Distt. Karnal. "For the purchase of Gymnasium items & Cricket Kit."	20,000/-	-do-
62.	U.O.No. Secy / MOS (F&S)-2015/293 dt. 22.5.2015	Sarpanch Gram Panchayat, Village Sarwan Majra, Indri, Distt. Karnal. "For the purchase of Gymnasium items ."	20,000/-	-do-
63.	U.O.No. Secy / MOS (F&S)-2015/297 dt. 22.5.2015	Govt. Middle School,Village Randoli, Indri, Distt. Karnal. "For Install Hand pump for Students."	25,000/-	-do-
64.	U.O.No. Secy / MOS (F&S)-2015/301 dt. 28.5.2015	Gurcharan Singh S/o Sh. Jarnail Singh, Village Japti Chhapra, Indri Distt. Karnal. "For Financial Assistance for his heart operation being poor."	20,000/-	-do-
		Cancelled		
65.	U.O.No. Secy / MOS (F&S)-2015/305 dt. 28.5.2015	Mamta Devi W/o Late Surender Kumar, Village-Jatpura, P.O- Kudak Jaagir Indri Karnal. "For Financial Assistance for purchase of Cloths, Medicine for children being poor."	25,000/-	SDO(C) Karnal
66	U.O.No. Secy / MOS (F&S)-2015/309 dt. 28.5.2015	Jag Singh S/o Mittha Singh, Village-Japti Chhapra, P.O- Kalsora Indri Karnal. "For Financial help for the Marriage of Daughters being poor."	25,000/-	-do-
67.	U.O.No. Secy / MOS (F&S)-2015/313 dt. 28.5.2015	Ramanjeet S/o Late Gurupal Singh,Village-Chhapra, Indri Karnal. "For Financial Assistance for purchase of Cloths, Medicione for children being poor."	20,000/-	-do-
68.	U.O.No. Secy / MOS (F&S)-2015/317 dt. 28.5.2015	Jai Kumar S/o Ram Singh,Village- Darad, Indri Karnal. "For Financial help for the Marriage of Daughters being poor."	25,000/-	-do-
69.	U.O.No. Secy / MOS (F&S)-2015/321 dt. 28.5.2015	Santosh Devi W/o Late Mange Ram, Village-Umarpur, Indri Karnal. "For Financial Assistance for purchase of Cloths, Medicine for children being poor."	20,000/-	-do-
70.	U.O.No. Secy / MOS (F&S)-2015/325 dt. 28.5.2015	Namrata W/o Late Jeet Singh,Village-Bibipur Brahmnan, Halwana Dera, Indri Karnal. "For Financial Assistance for purchase of Cloths, Medicine for children being poor."	20,000/-	-do-
71.	U.O.No. Secy / MOS (F&S)-2015/329 dt. 28.5.2015	Bisambar S/o Sh. Tulsi Ram, Village Kunjpura, Indri, Distt. Karnal. "For repair of house being poor."	25,000/-	SDO (C) Indri
72	U.O.No. Secy / MOS (F&S)-2015/333 dt. 28.5.2015	Fakriia S/o Sh.Sindhu,Village Kalri Khalsa, Indri, Karnal. "For treatment of Neck Tumour for his son being poor."	25,000/-	-do-

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
73.	U.O.No. Secy / MOS (F&S)-2015/337 dt. 28.5.2015	Rohtash Kasyap S/o Bulan Ram, Village Shergarh Tappu, Indri, Karnal. "For treatment of Tumour for his son being poor."	25,000/-	-do-
74.	U.O.No. Secy / MOS (F&S)-2015/341 dt. 28.5.2015	Balbir Singh S/o Bharat Singh,Village Shergarh Tappu, Indri, Karnal. "For treatment of Tumour being poor."	25,000/-	-do-
75.	U.O.No. Secy / MOS (F&S)-2015/345 dt. 28.5.2015	Salinder Kashyap S/o Phoola Ram,Village Shergarh Tappu, Indri, Karnal. "For Financial Assistance for treatment of ailment being poor."	25,000/-	SDO (C) Indri
76	U.O.No. Secy / MOS (F&S)-2015/349 dt. 28.5.2015	Razo Rani Kashyap W/o Late Sh. Randhir, Village Shergarh Tappu, Indri, Karnal. "For Financial Assistance for treatment of ailment being poor."	25,000/-	-do-
77.	U.O.No. Secy / MOS (F&S)-2015/353 dt. 28.5.2015	Gulab Kaur W/o Jasbir Singh,Village Bibipur Brahman Dera Halwana, Indri, Karnal. "For Financial Assistance for purchase of Cloths, Medicine & books for children being poor."	25,000/-	-do-
78.	U.O.No. Secy / MOS (F&S)-2015/369 dt. 28.5.2015	Radha W/o Bhagwan Dass, Ward No. 11, Gudda, Indri, Distt. Karnal. "For Financial Assistance for treatment of ailment being poor."	25,000/-	-do-
79.	U.O.No. Secy / MOS (F&S)-2015/373 dt. 28.5.2015	Amit Kumar S/o Madan Lal, Village Mugal Majra, Distt. Karnal. "For Financial Assistance for heart operation of his son being poor."	25,000/-	SDO(C) Karnal
80	U.O.No. Secy / MOS (F&S)-2015/377 dt. 28.5.2015	Surjeet Kaur W/o Late Sh. Baljeet Singh, Village Japti Chhapra, Indri, Distt. Karnal. "For Financial Assistance for purchase of Cloths, Medicine & books for children being poor."	20,000/-	SDO (C) Indri
		Cancelled		
81	U.O.No. Secy / MOS (F&S)-2015/381 dt. 28.5.2015	Bhajan Singhj S/o Amar Singh, Village Bibipur Brahman Halwana Dera, Indri, Distt. Karnal. "For Financial Assistance for purchase of Cloths, Medicine being poor."	20,000/-	-do-
82.	U.O.No. Secy / MOS (F&S)-2015/385 dt. 28.5.2015	Sikander Kaur W/o Late Sh. Swaroop Singh, Village Bibipur Brahman Halwana Dera, Indri, Distt. Karnal. "For Finance Assistance for repair of house being poor."	20,000/-	-do-
83.	U.O.No. Secy / MOS (F&S)-2015/389 dt. 28.5.2015	Kamla Devi W/o Late Sh. Joginder Singh, Village Bibipur Brahman Halwana Dera, Indri, Distt. Karnal. "For Finance Assistance for repair of house being poor."	20,000/-	-do-
84.	U.O.No. Secy / MOS (F&S)-2015/397 dt. 28.5.2015	Gulab Singh S/o Lilu Ram,Village Uchana, Indri, Distt. Karnal. "For the construction of house being poor."	20,000/-	-do-
85.	U.O.No. Secy / MOS (F&S)-2015/405 dt. 28.5.2015	Sarpanch, Gram Panchayat, Village Sangoha Indri, Distt. Karnal. "For the purchase of Chair, Table & etc. items for community centre."	50,000/-	-do-
86.	U.O.No. Secy / MOS (F&S)-2015/409 dt. 28.5.2015	Jai Bhagwan Sharma S/o Kidu Ram, Village Rajepur, Indri, Distt. Karnal. "For the Financial Assistance on the marriage of her daughter being poor."	51,000/-	-do-
87.	U.O.No. Secy / MOS (F&S)-2015/413 dt. 28.5.2015	Lal Chand S/oKuda Ram, Village Rajepur, Indri, Distt. Karnal. "For Financial Assistance for the repair of house being poor."	50,000/-	-do-
88.	U.O.No. Secy / MOS (F&S)-2015/417 dt. 28.5.2015	Sachin S/o Satpal, Village Udana, Distt. Karnal. "For Financial Assistance for the treatment of ailment being poor."	25,000/-	SDO(C) Karnal
89	U.O.No. Secy / MOS (F&S)-2015/421 dt. 28.5.2015	Bhim Singh S/o Amarnath, Village Nandi Khalsa, Distt. Karnal. "For repair of house being poor."	30,000/-	SDO (C) Indri

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
90	U.O.No. Secy / MOS (F&S)-2015/425 dt. 28.5.2015	Hari Kishan S/o Amarnath, Village Nandi Khalsa, Distt. Karnal. "For repair of house being poor."	50,000/-	-do-
91.	U.O.No. Secy / MOS (F&S)-2015/429 dt. 28.5.2015	Sarpanch Gram Panchayat, Village Nandi Khalsa, Indri, Distt. Karnal. "For the purchase of Gymnasium items, Cricket Kit & Football Kit."	50,000/-	-do-
92.	U.O.No. Secy / MOS (F&S)-2015/433 dt. 28.5.2015	Sarpanch Gram Panchayat- Rajepur,Indri, (Karnal). "For the purchase of Sports items."	25,000/-	SDO(C) Karnal
93	U.O.No. Secy / MOS (F&S)-2015/437 dt. 28.5.2015	Amit Kumar S/'o Samsher Singh, VPO-Shergarh Tapu, Indri, (Karnal). "For Financial help for repair of House being poor."	31,000/-	-do-
94.	U.O.No. Secy / MOS (F&S)-2015/441 dt. 28.5.2015	Sarpanch Gram Panchayat- Nandi Khalsa, Indri, (Karnal). "For Installation of Pole Light and Submersible Water Pump in the park."	1,00,000/-	-do-
95.	U.O.No. Secy / MOS (F&S)-2015/445 dt. 28.5.2015	Roshni W/o Lakhmi, Village-Rajepur, P.O-Pathera, Indri (Karnal). "For Financial Help for repair of House being poor."	20,000/-	SDO(C) Karnal
96	U.O.No. Secy / MOS (F&S)-2015/449 dt. 28.5.2015	Om Pati W/o Shri Chand Village-Rajepur, P.O-Pathera, Indri (Karnal). "For Financial Help for repair of House being poor."	20,000/-	-do-
97.	U.O.No. Secy / MOS (F&S)-2015/453 dt. 28.5.2015	Sarpanch Gram Panchayat-Kadradbad Indri (Karnal). "For the Completion of Construction of hall of Gurudwara Saahib of village Budanpur Bangar for use of general public."	5,00,000/-	-do-
98.	U.O.No. Secy / MOS (F&S)-2015/457 dt. 28.5.2015	Sarpanch Gram Panchayat-Kadradbad Indri (Karnal). "For the Construction of Boundary Walls and Concrete floor of Balmiki Chaupal of village Budanpur Bangar."	3,00,000/-	-do-
99.	U.O.No. Secy / MOS (F&S)-2015/461 dt. 28.5.2015	Jyoti W/o Late Rakesh, Village-Nandi Khalsa Indri (Karnal). "For Financial Help for the Repair of House."	51,000/-	-do-
100.	U.O.No. Secy / MOS (F&S)-2015/465 dt. 28.5.2015	Sarpanch Gram Panchayat-Khukhani Indri (Karnal). "For Purchase of Computer and Library Items in Ambedkar Bhawan."	2,00,000/-	-do-
101.	U.O.No. Secy / MOS (F&S)-2015/469 dt. 28.5.2015	Sarpanch Gram Panchayat-Khanpur, Indri (Karnal). "For Construction of Balmiki Chaupal and Installation of Windows & Doors in Chaupal."	50,000/-	-do-
102.	U.O.No. Secy / MOS (F&S)-2015/473 dt. 28.5.2015	Sarpanch Gram Panchayat-Khanpur, Indri (Karnal). "For Construction of BC Chaupal and Installation of Windows & Doors in Chaupal."	50,000/-	-do-
103.	U.O.No. Secy / MOS (F&S)-2015/477 dt. 28.5.2015	Sheesh Ram S/o Balbir Singh Village-Hanauri, Indri (Karnal). "For Financial Help for repair of House being poor."	1,00,000/-	-do-
104.	U.O.No. Secy / MOS (F&S)-2015/481 dt. 28.5.2015	Sarpanch Gram Panchayat-Hanauri,Indri (Karnal). "For Construction of Walls of SC Chaupal."	1,00,000/-	-do-
105.	U.O.No. Secy / MOS (F&S)-2015/485 dt. 28.5.2015	Manjeet Singh S/o Hukam Singh, Village-Chand Samand, Indri (Karnal). "For financial help for Construction of house being poor."	30,000/-	-do-
106.	U.O.No. Secy / MOS (F&S)-2015/489 dt. 28.5.2015	Anjumn Islamia Indri (Karnal). "For Construction of Boundary Walls of Muslim Kabristan."	2,00,000/-	-do-

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
107.	U.O.No. Secy / MOS (F&S)-2015/493 dt. 28.5.2015	Barat Ghar Sarkshan Samiti (Regd. No. 00431) Village Uchana, Indri, Distt. (Karnal). "For the Construction of Community Centre."	1,00,000/-	SDO (C) Indri
108	U.O.No. Secy / MOS (F&S)-2015/497 dt. 28.5.2015	Gurmeet Kaur W/o Ganga Singh, Village Bibipur Brahman Dera Sikligar, Indri, Distt. (Karnal). "For Financial Assistance for purchase of Cloths, Medicine & books for Children being poor."	25,000/-	-do-
109.	U.O.No. Secy / MOS (F&S)-2015/501 dt. 28.5.2015	Bhagwati Devi W/o Sh. Randhir Singh, Village Nagla Roran, Indri, Distt. Karnal. "For Financial Assistance for purchase of Cloths, Medicine & books for Children being poor."	10,000/-	-do-
110.	U.O.No. Secy / MOS (F&S)-2015/505 dt. 28.5.2015	Bala W/o Sh. Nirmal Village Rayatkhana, Indri, Distt. Karnal. "For Financial Assistance for purchase of Cloths, Medicine & books for Children being poor."	25,000/-	-do-
111.	U.O.No. Secy / MOS (F&S)-2015/509 dt. 28.5.2015	Ganga Singh S/o Sh. Mohan Singh, Village Bibipur Brahman Dera Sikligar, Indri, Distt. Karnal. "For Financial Assistance for purchase of Cloths, Medicine & books for Children being poor."	25,000/-	-do-
112.	U.O.No. Secy / MOS (F&S)-2015/521 dt. 29.5.2015	Samriti Gautam D/o Manoj Gautam, House No. 82, Gali No. 6, R.K. Puram, Karnal. "For Construction of House being poor."	2,00,000/-	SDO(C) Karnal
113	U.O.No. Secy / MOS (F&S)-2015/529 dt. 29.5.2015	Municipal Coporation, Karnal, Village Baldi, Distt. Karnal. "For Construction of Boundary Wall of Kabristan."	1,00,000/-	-do-
114.	U.O.No. Secy/MOS(F&S)-2015/109 dt.30.04.2015	Manju Devi W/o Late Surender Biyas, VPO Sonali Khurd, Tehsil-Bapoli, Distt.-Panipat. "For financial help for the Repair of house being poor."	1,00,000/-	SDO(C) Bapoli.
115	U.O.No. Secy/MOS(F&S)-2015/113 dt.30.04.2015	Aman Sharma S/o Late Surender Biyas, VPO Sonali Khurd, Tehsil-Bapoli, Distt.-Panipat. "For financial help for the Repair of house being poor."	1,00,000/-	SDO(C) Bapoli.
116	U.O.No. Secy/MOS(F&S)-2015/361 dt.28.05.2015	Rohan Kapoor S/o Arun Kumar, H.No. 398/R, Model Town, Panipat. "For financial assistance for purchase of Clothes, School & Coaching Class Fee, medicine & books for children being poor."	1,00,000/-	SDO(C) Panipat
117	U.O.No. Secy/MOS(F&S)-2015/365 dt.28.05.2015	Ruhi Kapoor S/o Arun Kumar, H.No. 398/R, Model Town, Panipat. "For financial assistance for purchase of Clothes, School & Coaching Class Fee, medicine & books for children being poor."	1,00,000/-	-do-
118.	U.O.No. Secy/MOS(F&S)-2015/533 dt.1.06.2015	Shiv Gaushala Samiti (Regd. No. 517) Near Railway Fatak, Assandh Road Matloda, Distt. Panipat. "For purchase of fodder."	51,000/-	-do-
119.	U.O.No. Secy/MOS(F&S)-2015/537 dt.01.06.2015	Balram Gaushala Samiti (Regd. No. 00024) Village Badoli Distt. Panipat. "For purchase of fodder."	51,000/-	-do-
120.	U.O.No. Secy/MOS(F&S)-2015/57 dt.30.04.2015	Haryana Body Building & Fitness Association (Regd. No. 1158/NE2013), District-Yamuna Nagar. "For the construction of Hall."	2,51,000/-	SDO(C) Yamuna Nagar.
121	U.O.No. Secy/MOS(F&S)-2015/117 dt.30.04.2015	Gurukul Village-Shadipur, Yamuna Nagar. "For the renovation of Gurukul Building."	7,00,000/-	-do-
122.	U.O.No. Secy/MOS(F&S)-2015/253 dt.22.05.2015	Sarpanch Gram Panchayat, Village-Jhijhro, Radaur, Distt.-Yamuna Nagar. "For purchase of Cricket Kit."	15,000/-	SDO(C) Radaur.

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
123	U.O.No. Secy/MOS(F&S)- 2015/357 dt.28.05.2015	Mohit Sharma S/o Sh. Ganshyam, Village-Jathlana, Radaur, Distt.-Yamuna Nagar. “For financial assistance for getting operation of his eyes and legs being poor.”	50,000/-	-do-
124.	U.O.No. Secy/MOS(F&S)- 2015/393 dt.28.05.2015	Sarpanch Gram Panchayat, Village-Mandhar (Arya Samaj), Distt.-Yamuna Nagar. “To organize camps for the development of Social Cultural Activites.”	2,00,000/-	-do-
125.	U.O.No. Secy/MOS(F&S)- 2015/401 dt.28.05.2015	Roshani Devi W/o Singh Ram, VPO Madhubans, Distt. Yamuna Nagar. “For the construction of house being poor.’	1,00,000/-	-do-
126.	U.O.No. Secy/MOS(F&S)- 2015/525 dt.29.05.2015	Sunny Kumar S/o Pala Ram, Village-Mandhar, Radaur, Distt.- Yamuna Nagar. “For the construction of house being poor.”	1,00,000/-	-do-
127.	U.O.No. Secy/MOS(F&S)- 2015/513 dt.29.05.2015	Rattan Singh S/o Late Sh. Ram Chhel, Village-Yakubpur, Jhajjar. Distt.-Jhajjar. “For financial assistance for the construction of house being poor.”	2,00,000/-	SDO(C) Jhajjar.
128	U.O.No. Secy/MOS(F&S)- 2015/517 dt.29.05.2015	Sunita Kumari W/o Jangbhadur, H.No. 2761, Sector 20, Chandigarh. “For the financial assistance on the marriage of her daughter being poor.”	1,00,000/-	SDO(C) Panchkula
		Cancelled		
129	U.O.No.Sr. Secy / MOS (F&S)- 2015/541 dt. 16.6.2015	Ram Singh Kashyap S/o Parsa Ram, Village Janesaro,Indri, Karnal.“For the construction of house being poor.”	50,000/-	SDO(C)
				Karnal
130	U.O.No.Sr. Secy / MOS (F&S)- 2015/545 dt. 16.6.2015	Randhir S/o Amir Chand, Village Nagla Roran, Indri, Karnal. “For the construction of house being poor.”	20,000/-	-do-
131	U.O.No.Sr. Secy / MOS (F&S)- 2015/549 dt. 16.6.2015	Gurdeep S/o Mamu Ram, Village Samora, Indri, Karnal. “For the construction of house being poor.”	50,000/-	-do-
132	U.O.No.Sr. Secy / MOS (F&S)- 2015/553 dt. 16.6.2015	Smt. Seema Rani W/o Late Sh. Satish Kumar, Village Garhi Birbal,Indri, Karnal. “For Financial Assistance for purchase of Cloths, Medicine & books for children being poor.”	50,000/-	-do-
133	U.O.No.Sr. Secy / MOS (F&S)- 2015/557 dt. 16.6.2015	Vikram S/o Sh. Sher Singh, Village Shekhpura Khadar, Indri, Karnal. “For Financial Assistance for the repair of house being poor.”	30,000/-	-do-
134	U.O.No.Sr. Secy / MOS (F&S)- 2015/561 dt. 16.6.2015	Surta Ram S/o Sh. Banwari, Village Shekhpura Khadar, Indri, Karnal. “For Financial Assistance for the repair of house being poor.”	30,000/-	-do-
135	U.O.No.Sr. Secy / MOS (F&S)- 2015/565 dt. 16.6.2015	Rajesh Kumar S/o Sh. Dharam Singh, Village Janesaro, Indri, Karnal. “For Financial Assistance for the operation of his daughter hand being poor.”	50,000/-	-do-
136	U.O.No.Sr. Secy / MOS (F&S)- 2015/569 dt. 16.6.2015	Pinki Devi D/o Sh. Guldeep Singh, Village Bibipur Brahman Dera Halwana, Indri, Karnal. “For Financial Assistance for treatment of ailment being poor.”	20,000/-	-do-
154.	U.O.No.Sr. Secy / MOS (F&S)- 2015/641 dt. 16.6.2015	Kala Ram S/o Karta Ram, Village-Kheri Maan Singh, Indri, Karnal. “For Construction of House being poor.”	25,000/-	-do-
155.	U.O.No.Sr. Secy / MOS (F&S)- 2015/645 dt. 16.6.2015	Shanti W/o Krishan Kumar, Village-Janesro, Indri, Karnal. “For Construction of House being poor.”	20,000/-	-do-

<u>Sr.</u>	<u>Authority No. &</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
<u>No.</u>	<u>date</u>			
1	2	3	4	5
156.	U.O.No.Sr. Secy / MOS (F&S)- 2015/649	Devi Dayal S/o Nanak Chand, Village Sangoha, Indri, Karnal. "For Financial Assistance for the repair of House being poor."	25,000/-	-do-
	dt. 16.6.2015			
157.	U.O.No.Sr. Secy / MOS (F&S)- 2015/653	Surender S/o Lal Chand, Village Sangoha, Indri, Karnal. "For Financial Assistance for the repair of House being poor."	25,000/-	-do-
	dt. 16.6.2015			
158.	U.O.No.Sr. Secy / MOS (F&S)- 2015/657	Yasin S/o Emamudin, Village Sangoha, Indri, Karnal. "For Financial Assistance for the repair of House being poor."	25,000/-	-do-
	dt. 16.6.2015			
159.	U.O.No.Sr. Secy / MOS (F&S)- 2015/661	Beero Devi W/o Dhoom Singh Village Dabkoli Khurd, Indri, Karnal. "For Financial Assistance for the Construction of House being poor."	1,00,000/-	-do-
	dt. 16.6.2015			
160.	U.O.No.Sr. Secy / MOS (F&S)- 2015/665	Papal Singh S/o Paltu Ram, Village Dabkoli Khurd, Indri, Karnal. "For Financial Assistance for the Construction of House being poor."	1,00,000/-	SDO(C)
	dt. 16.6.2015			Karnal
161	U.O.No.Sr. Secy / MOS (F&S)- 2015/669	Sompal S/o Sukan Ram, Village Dabkoli Khurd, Indri, Karnal. "For Financial Assistance for Construction of house being poor."	1,00,000/-	-do-
	dt. 16.6.2015			
162.	U.O.No.Sr. Secy / MOS (F&S)- 2015/673	Sukhbir Singh S/o Fundu Ram, Village Dabkoli Khurd, Indri, Karnal. "For Financial Assistance for Construction of house being poor."	1,00,000/-	-do-
	dt. 16.6.2015			
163.	U.O.No.Sr. Secy / MOS (F&S)- 2015/677	Sarpanch, Gram Panchayat Village Shekhpura Banger, Indri, Karnal. "For Financial Assistance for the Completion of Barat Ghar."	5,00,000/-	-do-
	dt. 16.6.2015			
164.	U.O.No.Sr. Secy / MOS (F&S)- 2015/681	Tara Chand, Village Nagla Roran, Indri, Karnal. "For the construction of house being poor."	30,000/-	-do-
	dt. 16.6.2015			
165.	U.O.No.Sr. Secy / MOS (F&S)- 2015/685	Rattan Singh S/o Rulia Ram, Village Shergarh Khalsa, Indri, Karnal. "For Financial Assistance for purchase of Cloths, Medicine & books for Children being poor."	30,000/-	-do-
	dt. 16.6.2015			
166.	U.O.No.Sr. Secy / MOS (F&S)- 2015/689	Sushila Rani W/o Roshan Lal, Village Kalsora, Indri, Karnal. "For Financial Assistance for the treatment of his husband being poor."	50,000/-	-do-
	dt. 16.6.2015			
167.	U.O.No.Sr. Secy / MOS (F&S)- 2015/697	Karambir S/o Late Sh. Ram Dass, Near CHC Hospital, Taraori, Karnal. "For Financial Assistance for the Repair of House being poor."	50,000/-	-do-
	dt. 16.6.2015			
168.	U.O.No.Sr. Secy / MOS (F&S)- 2015/701	Ranbir Singh S/o Late Sh. Ram Dass, Ward No. 10, Taraori, Karnal. "For Financial Assistance for the Repair of House being poor."	50,000/-	-do-
	dt. 16.6.2015			
169.	U.O.No.Sr. Secy / MOS (F&S)- 2015/705	Surender Jhangra S/o Late Sh. Madho Ram Jhangra H. No. 310, Ward No. 5, Taraori, Karnal. "For Financial Assistance for the repair of house being poor."	50,000/-	-do-
	dt. 16.6.2015			
170.	U.O.No.Sr. Secy / MOS (F&S)- 2015/717	Kuldeep S/o Kadam Singh, Village Samora, Indri, Karnal. "For Financial Assistance for the treatment of kidney being poor."	1,00,000/-	-do-
	dt. 16.6.2015			
171.	U.O.No.Sr. Secy / MOS (F&S)- 2015/709	Sunder Devi W/o Ram Chand, Shastri Colony Gohana Road, Sonapat. "For Financial Assistance for the construction of house being poor."	1,00,000/-	SDO(C) Sonapat

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
	dt. 16.6.2015			
172	U.O.No.Sr. Secy / MOS (F&S)-2015/713 dt. 16.6.2015	Gurdev Singh S/o Jagir Singh, Village Rella, Sector-12, Panchkula. "For Financial Assistance for the construction of House being poor."	1,00,000/-	SDO(C) Panchkula
173	U.O.No.Sr. Secy / MOS (F&S)-2015/721 dt. 16.6.2015	Kuldeep Kumar S/o Sh. Amar Lal, Village Bhana Brahman, Distt. Jind.. "For Financial Assistance for the construction of house being poor."	1,00,000/-	SDO(C) Narwana
174	U.O.No.Sr. Secy / MOS (F&S)-2015/725 dt. 16.6.2015	Jasbir Singh S/o Mukhtyar Singh, Village Ismailabad, Distt. Kurushetra. "For Financial Assistance for the construction of house being poor."	1,00,000/-	SDO(C) Pehowa
175	U.O.No.Sr. Secy / MOS (F&S)-2015/65 dt. 26.6.2015	National integrated forum of Artists and Activists, Karnal (Regd. No. 1687). "To develop cultural Activities & Purchase of Furniture."	1,00,000/-	SDO(C) Karnal
176	U.O.No.Sr. Secy / MOS (F&S)-2015/729 dt. 26.6.2015	Rumi Kamboj W/o Late Sh. Rajesh Kamboj, Village: Chaura Khalsa, Indri, Karnal. "For Financial Assistant for the construction of house being poor."	1,00,000/-	-do-
177.	U.O.No.Sr. Secy / MOS (F&S)-2015/733 dt. 26.6.2015	Aman Kumar S/o Dhoom Singh, Village Ghari Birbal, Indri, Karnal. "For Financial Assistant for the treatment of his son being poor."	1,00,000/-	-do-
178.	U.O.No. Sr. Secy / MOS (F&S)-2015/737 dt. 10.7.2015	Vikram Singh S/o Banarsi, Village Nandi Khalsa, Indri, Karnal. "For Financial assistance for the treatment of his daughter heart being poor."	40,000/-	SDO (C) Karnal
179	U.O.No. Sr. Secy / MOS (F&S)-2015/741 dt. 10.7.2015	Sheela Devi W/o Late Rishipal, Village Kheri Maan Singh, Indri, Karnal. "For getting treatment of Cancer being poor."	25,000/-	-do-
180	U.O.No. Secy / MOS (F&S)-2015/745 dt. 10.7.2015	Rafat Jahra W/o Late Tasveer Husain, Village Japti Chhapara, Indri, Karnal. "For Financial Assistance for purchase of Cloths, Medicine & books for children being poor."	25,000/-	-do-
181	U.O.No. Secy / MOS (F&S)-2015/749 dt. 10.7.2015	Satyawan S/o Bishana Ram, Village Butan kheri, Indri, Karnal. "For Financial assistance for the treatment of Ailment being poor."	25,000/-	-do-
182	U.O.No. Secy / MOS (F&S)-2015/753 dt. 10.7.2015	Jai Bhagwan S/o Om Parkash, Ward No. 13, Village Gudda, Indri, Karnal. "For Financial assistance for the repair of house being poor."	25,000/-	-do-
183	U.O.No. Secy / MOS (F&S)-2015/757 dt. 10.7.2015	Niranjan Singh S/o Sukhi Ram, Dabkoli Khurd, Indri, Karnal. "For Financial assistance for the repair of house being poor."	45,000/-	-do-
184	U.O.No. Secy / MOS (F&S)-2015/761 dt. 10.7.2015	Sarpanch, Gram Panchayat, Village Mussepur, Indri, Karnal. "For the purchase of Gymnastic items."	40,000/-	-do-
185	U.O.No. Secy / MOS (F&S)-2015/765 dt. 10.7.2015	Murti Devi W/o Late Sh. Suresh Kumar, Village Haibatpur, Indri, Karnal. "For Financial assistance for purchase of Cloths, Medicine & books for Children being poor."	50,000/-	-do-
186	U.O.No. Secy / MOS (F&S)-2015/769 dt. 10.7.2015	Jai Singh S/o Indraj, Village Pathera, Indri, Karnal. "For Financial Assistance for the treatment of cancer being poor."	50,000/-	-do-
187	U.O.No. Secy / MOS (F&S)-2015/773 dt. 10.7.2015	Vikram S/o Banarsi Dass, Village Nandi, Indri, Karnal. "For Financial Assistance for treatment of his daughter heart hand being poor."	25,000/-	-do-

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
188	U.O.No. Secy / MOS (F&S)-2015/777 dt. 10.7.2015	Tannu Devi D/o Rajbir, Village Kalri Jagir, Indri, Karnal. "For Financial Assistance for treatment of his right hand being poor."	20,000/-	-do-
189	U.O.No. Secy / MOS (F&S)-2015/781 dt. 10.7.2015	Ramgarh S/o Shri Kant Village Dabkoli Khurd, Indri, Karnal. "For Financial Assistance for repair of house being poor."	45,000/-	-do-
190	U.O.No. Secy / MOS (F&S)-2015/785 dt. 10.7.2015	Babli Devi W/o Late Sh. Amarjeet Singh, Village Japti Chhapara Sikli Garan, Indri, Karnal. "For Financial Assistance for purchase of Cloths, Medicine & books for Children being poor."	20,000/-	-do-
191	U.O.No. Secy / MOS (F&S)-2015/793 dt. 10.7.2015	Sumitra W/o Jai Kumar, Village Darar, Indri, Karnal. "For Financial Assistance for the marriage of her daughter being poor."	1,00,000/-	SDO (C) Karnal
192	U.O.No. Secy / MOS (F&S)-2015/125 dt. 10.7.2015	National Football Club (Regd. No. 0015/2015) Yamuna Nagar. "To organize the football tournament."	2,00,000/-	SDO (C) Yamuna Nagar
193	U.O.No. Secy / MOS (F&S)-2015/789 dt. 14.7.2015	Sunita W/o Sumer Singh, Village Julana, Tehsil Julana, Distt. Jind. "For Financial Assistance for purchase of Cloths, Medicine, Computer & books for Children being poor."	1,00,000/-	SDO (C) Jind
194	U.O.No. Secy / MOS (F&S)-2015/805 dt. 16.7.2015	Deep Kaur w/o Shobha Singh, Village Bibipur Brahman (Dera Halwana), Indri, Karnal. "For getting operation of heart being poor."	25,000/-	SDO(C) Karnal
195	U.O.No. Secy / MOS (F&S)-2015/809 dt. 16.7.2015	Sanpanch, Village- Nabiyabad (Gurudwara), Indri, Karnal. "For(1) Renovation of Gurudwara Library (1 lac) (2) Const.of pavement of street from main road to Gurudwara (2 lac)."	3,00,000/-	-do-
196.	U.O.No. Secy / MOS (F&S)-2015/813 dt. 16.7.2015	Sunita Devi W/o Late Sh. Ishwar Singh, Village Badarpur, Indri, Karnal. "For financial assistance for the marriage of her daughter being poor."	1,00,000/-	-do-
197.	U.O.No. Secy / MOS (F&S)-2015/817 dt. 16.7.2015	Mamta Devi W/o Sh. Ramdiya, Village Kalri khalsa, Indri, Distt. Karnal. "For financial assistance for purchase of Cloths, Medicine & books being poor."	50,000/-	-do-
198.	U.O.No. Secy / MOS (F&S)-2015/829 dt. 16.7.2015	Karambeer S/o Late Jaipal, Ward No. 8, Harijan Mohalla, Indri, Karnal. "For financial help for treatment of cancer of his wife being poor."	1,00,000/-	-do-
199.	U.O.No. Secy / MOS (F&S)-2015/837 dt. 16.7.2015	Suman W/o Sanjeev Kumar, Village Ghari Birbal, Indri, Distt. Karnal. "For financial assistance for the treatment of Ailment being poor."	50,000/-	-do-
200.	U.O.No. Secy / MOS (F&S)-2015/861 dt. 22.7.2015	Angrejo Devi W/o Vikram Singh, Village Nandi, Indri, Karnal. "For financial assistance for the operation of her daughter heart being poor."	1,00,000/-	-do-
201	U.O.No. Secy / MOS (F&S)-2015/865 dt. 29.7.2015	Sarpanch, Gram Panchayat, Village Santadi, Indri, Karnal. "For the renovation of Shaheed Udhham Singh Palace."	6,00,000/-	-do-
202.	U.O.No. Secy / MOS (F&S)-2015/869 dt. 29.7.2015	Bina Mehta W/o Late Sh. Kasturi Lal Ji, Village Nilokheri, Distt. Karnal. "For financial assistance for purchase of Cloths, Medicine & books for children being poor."	50,000/-	-do-
203.	U.O.No. Secy / MOS (F&S)-2015/873 dt. 29.7.2015	Vishal Kumar S/o Sh. Ramesh Chand, Village Chorpura, Indri, Karnal. "For financial assistance for getting treatment of Cancer of his father being poor."	25,000/-	-do-
204.	U.O.No. Secy / MOS (F&S)-2015/877	Kamlesh W/o Late Sh. Jagdish, Village Chhapar, Indri, Karnal. "For financial assistance for purchase of Cloths, Medicine & books for children being	50,000/-	SDO (C) Karnal

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
	dt. 29.7.2015	poor.”		
205	U.O.No. Secy / MOS (F&S)-2015/881 dt. 29.7.2015	Shiv Kumar S/o Sh. Dayal Chand, Village Chhapar, Indri, Karnal. “For financial assistance for the treatment of ailment being poor.”	40,000/-	-do-
206.	U.O.No. Secy / MOS (F&S)-2015/885 dt. 29.7.2015	Santi Bai W/o Late Sh. Tilu Ram, Village Gudda, Indri, Karnal. “For financial assistance for the treatment of ailment being poor.”	40,000/-	-do-
207.	U.O.No. Secy / MOS (F&S)-2015/889 dt. 29.7.2015	Pritam Singh S/o Sh. Punna Ram, Village Budanpur Khalsa, Indri, Karnal. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
208.	U.O.No. Secy / MOS (F&S)-2015/897 dt. 29.7.2015	Rajesh Kumar S/o Late Bhartu Ram, Village Kamalpur Roran, Indri, Karnal. “For financial assistance for the treatment of ailment being poor.”	50,000/-	-do-
209	U.O.No. Secy / MOS (F&S)-2015/905 dt. 29.7.2015	Bablu Paswan S/o Braham Dev, Village Matak Majri, Indri, Karnal. “For financial assistance for heart operation of his daughter being poor.”	30,000/-	-do-
210.	U.O.No. Secy / MOS (F&S)-2015/909 dt. 29.7.2015	Sarpanch, Gram Panchayat, Village Janesro, Indri, Karnal. “For the installation of Street lights in Village.”	75,000/-	-do-
211.	U.O.No. Secy / MOS (F&S)-2015/917 dt. 29.7.2015	Punni Rani W/o Late Sh. Ramswoop, Village-Gudda, Ward No. 13, Indri, Karnal. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
212.	U.O.No. Secy / MOS (F&S)-2015/797 dt. 29.7.2015	Kanwar Sain S/o Sh. Sukhbir Singh, Mahadev Colony, Ward no. 6, Panipat. “For financial assistance for the marriage of her daughter & For purchase of Computer being poor.”	1,00,000/-	SDO(C) Panipat
213	U.O.No. Secy / MOS (F&S)-2015/893 dt. 29.7.2015	Rajni W/o Late Sh. Vinod Kumar, Aadarsh Colony, Malerna road, Near Punjabi Dharamshala, Ballabgarh, District-Faridabad.” “For financial assistance for purchase of Cloths, Medicine & books for Children being poor.”	2,00,000/-	SDO(C) Faridabad.
214	U.O.No. Secy / MOS (F&S)-2015/901 dt. 29.7.2015	Indu Bala W/o Late Sh. Ashok Kumar, Village Kalsana, Distt.-Kurukshetra. “For financial Assistance for the repair of house being poor.”	50,000/-	SDO(C) Kurukshetra.
215	U.O.No.Sr. Secy / MOS (F&S)-2015/925 dt. 06.8.2015	Satpal Singh Prajapat S/o Santa Ram, Village-Chand Samand, Indri, Karnal. “For financial assistance for the treatment of tumour being poor.”	50,000/-	SDO(C) Indri.
216	U.O.No. Sr. Secy / MOS (F&S)-2015/929 dt. 06.8.2015	Rajinder S/o Banwari Lal, Village-Labkari, Indri, Karnal. “For financial assistance for the treatment of his son heart being poor.”	50,000/-	-do-
217.	U.O.No. Sr. Secy / MOS (F&S)-2015/933 dt. 6.8.2015	Kusum Devi W/o Late Sh. Pal, Vill.-Keharba, Indri, Distt.-Karnal. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
218.	U.O.No.Sr. Secy / MOS (F&S)-2015/937 dt.06.8.2015	Kapil Dev S/o Sarwan Kumar, Vill. Landora, Distt.-karnal. “For financial assistance for the purchase of handicapped scooty being poor.”	50,000/-	-do-
219.	U.O.No. Sr.Secy / MOS (F&S)-2015/941 dt. 6.8.2015	Salochana W/o Ram Kumar, Vill. Phoosgarh, Indri, Distt.-Karnal. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
220.	U.O.No. Sr. Secy / MOS (F&S)-2015/945 dt.6.8.2015	Vijay S/o Pratap Singh, Vill. Japti Chhapra, Indri, Distt.-Karnal. “For financial assistance for the operation of stones being poor.”	50,000/-	-do-

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
221.	U.O.No. Sr. Secy / MOS (F&S)-2015/949 dt.6.8.2015	Jeet Chand S/o Fulli Ram, Vill. Chhapar Mustarka, Indri, Distt.-Karnal. "For financial assistance for the repair of house being poor."	1,00,000/-	-do-
222.	U.O.No. Sr. Secy / MOS (F&S)-2015/957 dt.6.8.2015	Sarpanch, Gram Panchayat (Arya Samaj), Village Kunjpura, Indri, Distt.-Karnal. "For the purchase of construction material of Dharamshala."	2,00,000/-	-do-
223.	U.O.No.Sr. Secy/MOS (F&S)-2015/953 dt.6.8.2015	President, Sewa Sang, (Regd. No. HR/KTL/2013/00143), #980/2, Dogran Gate, Distt. Kaithal. ""For the purchase of construction material for dispensary building."	2,00,000/-	-do-
224.	U.O.No.Sr. Secy / MOS (F&S)-2015/961 dt. 18.8.2015	Gurudwara Shri Singh Sabha, Village-Sangoha, Indri, Karnal. "For the construction of Shed, Hall, Rooms & Toilets."	5,00,000/-	SDO(C) Indri.
225.	U.O.No.Sr. Secy / MOS (F&S)-2015/981 dt.18.8.2015	Shubhash S/o Amar Singh, Vill.-Salvan, Jubaniya Dera, Tehsil-Aasandh, Distt.-Karnal. "For financial assistance for the repair of house being poor."	50,000/-	SDO(C) Karnal.
226.	U.O.No.Sr. Secy / MOS (F&S)-2015/989 dt.18.8.2015	Vinod Kumari W/o Late Sh. Rajpal, Vill.-Pabana Hasanpur, Tehsil-Bhala, Distt.-Karnal. "For financial assistance for the repair of house being poor."	50,000/-	SDO(C) Bhala.
227.	U.O.No. Sr.Secy / MOS (F&S)-2015/993 dt. 18.8.2015	Krishna Devi W/o Late Sh. Dewa Singh, Vill.-Gogdipur, Distt.-Karnal. "For financial assistance for the repair of house being poor."	50,000/-	SDO(C) Karnal.
228.	U.O.No. Sr.Secy / MOS (F&S)-2015/997 dt. 18.8.2015	Surti Devi W/o Late Sh. Baljeet Singh, Vill.-Kalsora, Indri, Distt.-Karnal. "For financial assistance for the repair of house being poor."	1,00,000/-	SDO(C) Indri
229.	U.O.No. Sr.Secy / MOS (F&S)-2015/1021 dt. 18.8.2015	Reena W/o Late Sh. Vedpal, Vill.-Hinori, Indri, Distt.-Karnal. "For financial assistance for purchase of Cloths, medicine & books for children being poor."	50,000/-	-do-
230.	U.O.No. Sr.Secy / MOS (F&S)-2015/693 dt.18.8.2015	Punjabi Dharamshala Sabha (Reg.-HR003201500607), Main Bazar, Radaur, Yamuna Nagar. "For Flooring, Sanitation and repair of Dharamshala."	7,00,000/-	SDO(C) Yamuna Nagar.
231.	U.O.No. Sr.Secy / MOS (F&S)-2015/965 dt. 18.8.2015	Kamboj Dharamshala, Village-Radaur, Distt.-Yamuna Nagar. "For the Completion of Kamboj Dharamshala."	11,00,000/-	SDO(C) Radaur.
232.	U.O.No. Sr.Secy / MOS (F&S)-2015/969 dt. 18.8.2015	Sunita W/o Sudhir Kumar, Vill.-Naharpur, Teh.-Jagadhari, Distt.-Yamuna Nagar. "For financial assistance for the treatment of ailment being poor."	50,000/-	SDO(C) Jagadhari.
233.	U.O.No. Sr.Secy / MOS (F&S)-2015/921 dt. 18.8.2015	Haryana Union of Journalists Trade Union Haryana (Regd. No. RTU/IR-II/1992), Ganga Ram Colony, Kabri Kacha Phatak, Industrial Area, Panipat. "For purchase of Camera, Computer & Library Books for	2,50,000/-	SDO(C) Panipat.
234.	U.O.No. Sr.Secy / MOS (F&S)-2015/973 dt. 18.8.2015	Rajesh S/o Ram Kumar, Vill. Bandh, Distt.-Panipat. "For financial assistance for the treatment of ailment being poor."	50,000/-	SDO(C) Panipat.
235.	U.O.No. Sr.Secy / MOS (F&S)-2015/1017 dt. 18.8.2015	Anand Kumar S/o Prithi Singh, Vill.-Goyala Khurd, Teh.-Bapoli, Distt.-Panipat. "For financial assistance for the repair of house being poor."	50,000/-	SDO(C) Bapoli.
236.	U.O.No. Sr.Secy / MOS (F&S)-2015/977 dt. 18.8.2015	Manoj Kumar S/o Sh. Sube Singh, VPO- Khurana, Teh.-Kaithal, Distt.-Kaithal. "For financial assistance for the repair of house being poor."	50,000/-	SDO(C) Kaithal
237.	U.O.No. Sr.Secy / MOS (F&S)-2015/1013	Amit Kumar S/o Satyanarayan, Vill.-Bakal, Tehsil-Pundri, Distt.-Kaithal. "For financial assistance for the repair of house being poor."	50,000/-	SDO(C) Pundri.

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
	dt. 18.8.2015			
238	U.O.No. Sr.Secy / MOS (F&S)-2015/985 dt. 18.8.2015	Ashok Kumar S/o Sh. Daya Singh, Vill.-Gharawathi, Distt.-Rohtak. "For financial assistance for the repair of house being poor."	50,000/-	SDO(C) Rohtak.
239	U.O.No. Sr.Secy / MOS (F&S)-2015/1001 dt. 18.8.2015	Sushil S/o Ramphal, Vill. Jhandli Kalan, Tehsil-Bhuna, Distt.-Fatehabad. "For financial assistance for the repair of house being poor."	50,000/-	SDO(C) Bhuna.
240	U.O.No. Sr.Secy / MOS (F&S)-2015/1005 dt. 18.8.2015	Mohinder Singh S/o Late Sh. Saroop Singh, Vill. Bhartana, Teh.-Safidon, Distt.-Jind. "For financial assistance for the repair of house being poor."	50,000/-	SDO(C) Safidon.
241	U.O.No. Sr.Secy / MOS (F&S)-2015/1009 dt. 18.8.2015	Bhawar Singh S/o Sh. Udaypal Singh, Vill.-Batod, Teh.-Barwala, Distt.-Panchkula. "For financial assistace for the repair of house being poor."	50,000/-	SDO(C) Panchkula.
242	U.O.No. Sr. Secy / MOS (F&S)-2015/821 dt. 16.7.2015	Purnima D/o Late Sh. Vasudev, Ward. No. 3, House No. 104, Karnal. "For Financial Assistance for purchase of Computer, Tuition Fees, Cloths, Medicine & Books being poor."	1,50,000/-	SDO (C) Karnal
243	U.O.No. Sr. Secy / MOS (F&S)-2015/825 dt. 16.7.2015	Matlesh Rani W/o Late Praveen Kumar Village Johar Majra Kalan, Indri, Karnal. "For Financial Help for purchase of cloths,Medicine & books for children being poor."	50,000/-	-do-
244	U.O.No. Sr. Secy / MOS (F&S)-2015/833 dt. 16.7.2015	Gulab Singh S/o Dilawar Singh Village-Bibipur Brahmanan,Dera Halwana, Indri, Karnal. " For Financial Help for repair of House being poor."	40,000/-	-do-
245	U.O.No. Sr. Secy / MOS (F&S)-2015/1025 dt. 26.8.2015	Sushma Devi W/o Late Sh. Darshan Lal, Village Kalri Jagir, Indri, Karnal. " For Financial Assistance for purchase of Cloths, Medicine & books for Children being poor."	1,00,000/-	SDO (C) Indri
246	U.O.No. Sr. Secy / MOS (F&S)-2015/1029 dt. 26.8.2015	Bimla Devi W/o Sh. Jagannath, Village Garhi Sadan, Indri, Karnal. " For Financial Assistance for the treatment of ailment her husband being poor."	40,000/-	-do-
247	U.O.No. Sr. Secy / MOS (F&S)-2015/1041 dt. 26.8.2015	Suresh Kumar S/o Late Sh. Mukhi Ram, Village Mohadi Jagir, Nilokheri Distt. Karnal. " For Financial Assistance for the treatment of ailment being poor."	50,000/-	SDO (C) Nilokheri
248	U.O.No. Sr. Secy / MOS (F&S)-2015/1045 dt. 26.8.2015	Omi Devi W/o Prem Chand, Village Kamalpur Roran, Indri, Karnal. " For Financial Assistance for the treatment of ailment being poor."	25,000/-	SDO (C) Indri
249	U.O.No. Sr. Secy / MOS (F&S)-2015/1049 dt. 26.8.2015	Krishna Devi W/o Sh. Suresh Kumar, Village Ghari Gujran, Indri, Karnal. " For Financial Assistance for the repair of house being poor."	50,000/-	-do-
250	U.O.No. Sr. Secy / MOS (F&S)-2015/1053 dt. 26.8.2015	Joginder Singh S/o Bal Kishan, Village Chhapar, Indri, Karnal. " For Financial Assistance for the treatment of ailment his son being poor."	1,00,000/-	-do-
251	U.O.No. Sr. Secy / MOS (F&S)-2015/1057 dt. 26.8.2015	Kehar Singh S/o Batiam Singh, Village Bibipur Brahman Dera Halwana, Indri, Karnal. " For Financial Assistance for the treatment of ailment being poor."	25,000/-	-do-
252	U.O.No. Sr. Secy / MOS (F&S)-2015/1061 dt. 26.8.2015	Jagtar Singh S/o Chamel Singh, Village Johar Majra Kalan, Indri, Karnal. " For Financial Assistance for the treatment of cancer being poor."	1,00,000/-	-do-
253	U.O.No. Sr. Secy / MOS (F&S)-2015/1065 dt. 26.8.2015	Kamlesh Devi W/o Lakshman Village Chhapar, Indri, Karnal. " For Financial Assistance for the marriage of her daughter being poor."	25,000/-	-do-
254	U.O.No. Sr. Secy / MOS (F&S)-2015/1069 dt. 26.8.2015	Krishna Devi W/o Late Sh. Rajkumar Ward No. 5, Indri, Karnal. " For Financial Assistance for purchase of Cloths, Medicine & books for Children being poor."	20,000/-	-do-

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
255	U.O.No. Sr. Secy / MOS (F&S)- 2015/1073 dt. 26.8.2015	Somi W/o Amrudin Village Gaugarh, Indri, Karnal. “ For Financial Assistance for the repair of house being poor.”	50,000/-	SDO (C) Karnal
256	U.O.No. Sr. Secy / MOS (F&S)- 2015/1077 dt. 26.8.2015	Bimla Devi W/o Late Ramesh Kumar Ward No. 11, Indri, Karnal. “ For Financial Assistance for repair of house being poor.”	20,000/-	SDO (C) Indri
257	U.O.No. Sr. Secy / MOS (F&S)- 2015/1081 dt. 26.8.2015	Shanti devi, Ward No. 7, Kila Mohalla, H. No. 274, VPO-Indri, Karnal. “ For Financial Assistance for purchase of Cloths, Medicine & books for her grandson & Grand daughter being poor.”	50,000/-	-do-
258	U.O.No. Sr. Secy / MOS (F&S)- 2015/1085 dt. 26.8.2015	Komal W/o Sukhdev Village-Gudda,Indri, Karnal. “ For Financial Assistance for purchase of Cloths, Medicine being poor.”	20,000/-	-do-
259	U.O.No. Sr. Secy / MOS (F&S)- 2015/1089 dt. 26.8.2015	Chimma Devi W/o Late Kanwar Singh Village-Garhi Birbal,Indri, Karnal. “ For Financial Assistance for purchase of Cloths, Medicine being poor.”	20,000/-	-do-
260	U.O.No. Sr. Secy / MOS (F&S)- 2015/1093 dt. 26.8.2015	Ashok Kumar S/o Sundar Lal Ward No. 10, Gudda, Indri, Karnal. “ For Financial Assistance for the treatment of ailment being poor.”	20,000/-	-do-
261	U.O.No. Sr. Secy / MOS (F&S)- 2015/1097 dt. 26.8.2015	Kamla W/o Salinder Village-Nithodi,Indri, Karnal. “ For Financial Assistance for the treatment of ailment being poor.”	20,000/-	-do-
262	U.O.No. Sr. Secy / MOS (F&S)- 2015/1101 dt. 26.8.2015	Aarti Devil D/o Late Ishwar Singh Village-Kalsaura,Indri,Karnal. “ For Financial Assistance for purchase of Cloths, Medicine & Education Fee being poor.”	50,000/-	-do-
263	U.O.No. Sr. Secy / MOS (F&S)- 2015/1105 dt. 26.8.2015	Reena W/o Haridutt Village-Kalsaura,Indri, Karnal. “ For the repair of House being poor.”	50,000/-	-do-
264	U.O.No. Sr. Secy / MOS (F&S)- 2015/1109 dt. 26.8.2015	Bimla Devi W/o Jaipal Pardhan Village-Sangoha,Indri, Karnal. “ For the repair of House being poor.”	20,000/-	-do-
265	U.O.No. Sr. Secy / MOS (F&S)- 2015/1113 dt. 26.8.2015	Deep Kaur D/o Late Sh. Kartar Singh,Village-Bibipur Brahman Dera Halwana,Indri, Distt. Karnal. “For Financial Assistance for the treatment of ailment being handicapped and poor.”	20,000/-	-do-
266	U.O.No. Sr. Secy / MOS (F&S)- 2015/1117 dt. 26.8.2015	Kanija D/o Saukin Khan,Village Sangoha,Indri, Karnal. “ For Financial Assistance for the repair of house being poor.”	20,000/-	-do-
267	U.O.No. Sr. Secy / MOS (F&S)- 2015/1125 dt. 26.8.2015	Somna Devi D/o Late Sh. Raghbir Singh,Village Hinori,Indri, Karnal. “ For Financial Assistance for the treatment of ailment being poor.”	25,000/-	-do-
268.	U.O.No. Sr. Secy / MOS (F&S)- 2015/1033 dt. 26.8.2015	Govt. Primary School, (Code-14395) Village Kabri, Distt. Panipat. “ For the completion of school building.”	2,00,000/-	SDO (C) Panipat
269	U.O.No. Sr. Secy / MOS (F&S)- 2015/1037 dt. 26.8.2015	Govt.Senior Secondary School, (Code-2097) Village Kabri, Distt. Panipat. “ For the completion of school building.”	3 3,00,000/-	-do-
270.	U.O.No. Sr. Secy / MOS (F&S)- 2015/1121 dt. 26.8.2015	Manish (handicapped) S/o Roshan Lal,Village Bahali new Distt. Panipat.“ For Financial Assistance for purchase of Cloths, Medicine & books being poor.”	51,000/-	-do-
271.	U.O.No. Sr. Secy / MOS (F&S)- 2015/1129 dt. 31.8.2015	Bachan Singh S/o Chandan Ram village Haibatpur, Indri, Karnal. “For Financial Assistance for purchase of Cloths, Medicine & books for Children being poor.”	50,000/-	SDO (C) Indri

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
272	U.O.No. Sr. Secy / MOS (F&S)-2015/1133 dt. 31.8.2015	Balmiki Sabha, (Regd. No. 1057) Ward No. 7, Indri, Karnal. “ For the purchase of construction material for shed & rooms for cremation ground.”	5,00,000/-	-do-
273.	U.O.No. Sr. Secy / MOS (F&S)-2015/1137 dt. 31.8.2015	Jitender Kumar S/o Mahender Singh # 1271, Gali No. 1, Mangal Colony, Near Chand Sarai, Karnal. “ For Financial Assistance for Repair of House being poor.”	1,00,000/-	SDO (C) Karnal
274	U.O.No. Sr. Secy / MOS (F&S)-2015/1141 dt. 31.8.2015	Kallu (Gunga) S/o Raseed Kila Mohalla, Ward No. 4, Indri, Karnal. “For Financial Assistance for purchase of Cloths, Medicine for Children being poor.”	30,000/-	SDO (C) Indri
275	U.O.No. Sr. Secy / MOS (F&S)-2015/1145 dt. 31.8.2015	Satya Rani W/o Late Sh. Khem chand Ward No. 4, Indri, Karnal. “For Financial Assistance for purchase of Cloths, Medicine for there Grand children being poor.”	50,000/-	-do-
276.	U.O.No. Sr. Secy / MOS (F&S)-2015/1149 dt. 31.8.2015	Santnarayan S/o Gopi Chand, Village-Amarpur, Nissing, Karnal. “ For Financial Assistance for repair of House being poor.”	75,000/-	SDO (C) Nissing
277	U.O.No. Sr. Secy / MOS (F&S)-2015/1153 dt. 31.8.2015	Saroj Bala W/o Prem Singh, Village-Brass, Nissing, Karnal. “ For Financial Assistance for repair of House being poor.”	25,000/-	-do-
278.	U.O.No. Sr. Secy / MOS (F&S)-2015/1157 dt. 31.8.2015	Usha rani W/o Krishan Lal Sharma Village-Gumto,PO-Sikri, Karnal. “For Financial Assistance for repair of House being poor.”	50,000/-	SDO (C) Indri
279	U.O.No. Sr. Secy / MOS (F&S)-2015/1161 dt. 31.8.2015	Mahender Singh S/o Maman Ram Village-Samora,Indri, Karnal. “For Financial Assistance for heart operation of his Child being poor.”	50,000/-	-do-
280.	U.O.No. Sr. Secy / MOS (F&S)-2015/1165 dt. 31.8.2015	Aarti Devi W/o Late Sanjeev Kumar Village-Gondar, Karnal. “For Financial Assistance for purchase of Cloths, Medicine for children being poor.”	30,000/-	SDO (C) Karnal
281	U.O.No.Sr. Secy / MOS (F&S)-2015/1169 dt. 31.8.2015	Shri Sthanu Sewa Mandal, Kurukshetra (Regd.HRKKR-2015-00371), Near Sathanvishwar Mahadev Mandir, Kurukshetra. “For the purchase of Sewing machines, Clothes & Balankets.”	3,00,000/-	SDO(C) Kurukshetra.
282	U.O.No.Sr. Secy / MOS (F&S)-2015/1173 dt.10.09.2015	Manoj S/o Shri Jagmohan, Sector-9, H.No.63, Chandigarh. “For financial assistance for purchase of Cloths, Medicine, Books for children being poor.”	21,000/-	SDO(C) Panchkula.
283	U.O.No.Sr. Secy / MOS (F&S)-2015/1177 dt.10.9.2015	Om Bahadur S/o Shri Lalbir Bahadur Sector-19, H.No.55, Panchkula. “For financial assistance for purchase of cloths, Medicine, Books for children being poor.”	21,000/-	-do-
284.	U.O.No. Sr.Secy / MOS (F&S)-2015/1185 dt.10.9.2015	Pushpa Devi W/o Mohinder Kumar, Village-Kishangarh, Chandigarh. “For financial assistance for purchase of Cloths, Medicine, books for Children being poor.”	21,000/-	-do-
285.	U.O.No. Sr.Secy / MOS (F&S)-2015/1189 dt. 10.9.2015	Krishan Kumar S/o Khadak Bahadur, Village-Moli Jagrah Complex, Chandigarh. “For financial assistance for purchase of Cloths, Medicine, Books for children being poor.”	21,000/-	-do-
286.	U.O.No. Sr.Secy / MOS (F&S)-2015/1193 dt. 10.9.2015	Kailash Chand S/o Shri Tara Chand Village-Kishangarh, Chandigarh. “For financial assistance for the repair of house being poor.”	21,000/-	-do-
287.	U.O.No. Sr.Secy / MOS (F&S)-2015/1181 dt.10.9.2015	Jaswinder Singh S/o Chanda Singh, Village-Lal Chhappar, P.O. Jathalana, Yamuna Nagar. “For financial assistance for the purchase of Computer, Cloths, Medicine, Books for the children being poor.”	1,00,000/-	SDO(C) Yamuna Nagar.
288	U.O.No. Sr. Secy / MOS (F&S)-2015/1197 dt. 24.9.2015	Jaspal S/o Sh. Bhagat Ram Ward No. 13, Village: Gudda, Indri, Karnal. “For Financial assistance for the treatment of Heart being poor.”	25,000/-	SDO (C) Indri

<u>Sr.</u>	<u>Authority No. &</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
<u>No.</u>	<u>date</u>			
1	2	3	4	5
289	U.O.No. Sr. Secy / MOS (F&S)- 2015/1201 dt. 24.9.2015	Memtesh W/o Late Jagdish Village Johar Majra Khurd, Indri, Karnal. “ For Financial Assistance for purchase of Cloths, Medicine & books for Children being poor.”	25,000/-	-do-
290.	U.O.No. Sr. Secy / MOS (F&S)- 2015/1205 dt. 24.9.2015	Sheeta Devi W/o Late Sh. Ashok Kumar Ward No. 07, Indri, Karnal. “ For Financial Assistance for purchase of Cloths, Medicine & books for Children being poor.”	25,000/-	-do-
291.	U.O.No. Sr. Secy / MOS (F&S)- 2015/1209 dt. 24.9.2015	Jasbir S/o Sh. Baru Ram Village: Khanpur, Indri, Karnal. “ For Financial Assistance for the treatment of Ailment being poor.”	25,000/-	-do-
292.	U.O.No. Sr. Secy / MOS (F&S)- 2015/1213 dt. 24.9.2015	Roshani Devi W/o Naresh Kumar Village: Nandi Khalsa, Indri, Karnal. “ For Financial Assistance for purchase of Cloths, Medicine & books for Children being poor.”	25,000/-	-do-
293.	U.O.No. Sr. Secy / MOS (F&S)- 2015/1217 dt. 24.9.2015	Arogya Dham Foundation (Regd. No. 126) Ward No.-7, Hinori Road, Ladwa, Kurukshetra. “ For Financial Assistance for purchase of medical instruments.”	1,00,000/-	SDO (C) Ladwa
294	U.O.No. Sr. Secy / MOS (F&S)- 2015/1225 dt. 30.9.2015	Surat Singh S/o Nishan Singh Village: Darar, Indri, Karnal. “ For Financial assistance for the treatment of ailment being poor.”	50,000/-	SDO (C) Indri
295	U.O.No. Sr. Secy / MOS (F&S)- 2015/1229 dt. 30.9.2015	Lakhmi Chand S/o Bhalla Ram Village: Darar, Indri, Karnal. “ For Financial assistance for the treatment of ailment of his son being poor.”	50,000/-	-do-
296.	U.O.No. Sr. Secy / MOS (F&S)- 2015/1233 dt. 30.9.2015	Ajay S/o Roshan Lal Village: Darar, Indri, Karnal. “For Financial assistance for the treatment of ailment being poor.”	50,000/-	-do-
297.	U.O.No. Sr. Secy / MOS (F&S)- 2015/1237 dt. 30.9.2015	Passo Devi W/o Om Parkash Ward No. 2, Indri, Karnal. “For Financial Assistance for the treatment of ailment being poor.”	25,000/-	-do-
298.	U.O.No. Sr. Secy / MOS (F&S)- 2015/1241 dt. 30.9.2015	Krishna W/o Late Satpal Ward No.7, Indri, Karnal. “For Financial Assistance for purchase of Cloths, Medicine, Books for Children being poor.”	10,000/-	-do-
299.	U.O.No. Sr. Secy / MOS (F&S)- 2015/1245 dt. 30.9.2015	Ishwar Devi W/o Late Shyodlal Satpal Ward No.11,Gudda, Indri, Karnal. “For Financial Assistance for purchase of Cloths, Medicine, Books for Children being poor.”	10,000/-	-do-
300.	U.O.No. Sr. Secy / MOS (F&S)- 2015/1249 dt. 30.9.2015	Kavita Devi D/o Maan Singh Village-Shergarh Khalsa, Indri, Karnal. “For Financial Assistance for purchase of Cloths, Medicine, Books for Children being poor.”	25,000/-	-do-
301.	U.O.No. Sr. Secy / MOS (F&S)- 2015/1253 dt. 30.9.2015	Ravita Devi D/o Maan Singh Village-Shergarh Khalsa, Indri, Karnal. “For Financial Assistance for purchase of Cloths, Medicine, Books for Children being poor.”	25,000/-	-do-
302.	U.O.No. Sr. Secy / MOS (F&S)- 2015/1261 dt. 06.10.2015	Pappi W/o Late Aatar Chand Village-Gudda, Indri, Karnal. “For Financial assistance for the treatment of ailment being poor.”	20,000/-	SDO (C) Indri
303	U.O.No. Sr. Secy / MOS (F&S)- 2015/1265 dt. 06.10.2015	Guddi Devi W/o Sh. Om Parkesh Village: Indergarh, Indri, Karnal. “For Financial assistance for the treatment of ailment being poor.”	20,000/-	-do-
304.	U.O.No. Sr. Secy / MOS (F&S)- 2015/1269 dt. 06.10.2015	Sanjay Kumar S/o Sh. Moman Village: Badarpur, Indri, Karnal. “For Financial assistance for the treatment of ailment being poor.”	25,000/-	-do-
305	U.O.No. Sr. Secy / MOS (F&S)- 2015/1257 dt. 06.10.2015	Nabh Singh S/o Sh.Pritam singh Village: Bapoli, Radaur, Distt. Yamuna Nagar. “For Financial assistance for the treatment of Kidney being poor.”	1,00,000/-	SDO (C) Radaur

<u>Sr.</u>	<u>Authority No. &</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
<u>No.</u>	<u>date</u>			
1	2	3	4	5
306	U.O.No. Sr. Secy / MOS (F&S)-2015/1273dt. 12.10.2015	Joginder Sharma S/o Sh. Somdutt, Village Badarpur, Distt. Karnal. "For Financial assistance for the treatment of ailment being poor."	1,00,000/-	SDO (C) Indri
307	U.O.No. Sr. Secy / MOS (F&S)-2015/1277 dt. 12.10.2015	Manish Kumar S/o Late Sh. Ram Singh, Village Chorpura, Indri, Distt. Karnal. "For Financial assistance for the purchase of Cloths, books & medicine for his brother being poor."	1,00,000/-	-do-
308	U.O.No. Sr. Secy / MOS (F&S)-2015/1281 dt. 12.10.2015	Suman Rani W/o Sh. Kala Ram, Village Indri, Distt. Karnal. "For Financial assistance for the repair of house being poor."	20,000/-	-do-
309	U.O.No. Sr. Secy / MOS (F&S)-2015/1285 dt. 12.10.2015	Jeeta Devi W/o Ved Prakash Village Kheri Mann Singh, Indri, Distt. Karnal. "For Financial assistance for the treatment of cancer being poor."	20,000/-	-do-
310	U.O.No. Sr. Secy / MOS (F&S)-2015/1289 dt. 12.10.2015	Dharampal S/o Sh. Maya Ram Village Johar Majra, Distt. Karnal. "For Financial assistance for the treatment of ailment his wife being poor."	20,000/-	-do-
311	U.O.No. Sr. Secy / MOS (F&S)-2015/1293 dt. 12.10.2015	Raju S/o Swaran Singh, Village, Indri, Distt. Karnal. "For Financial assistance for the treatment of ailment being poor."	20,000/-	-do-
312	U.O.No. Sr. Secy / MOS (F&S)-2015/1297 dt. 12.10.2015	Akhand Geeta peeth Shaswat Sewasharm Trust (Regd.), Kurukshetra (Regd. No.3881/1). " For the purchase of fodder for cows."	2,00,000/-	SDO (C) Kurukshetra
313	U.O.No. Sr. Secy / MOS (F&S)-2015/61	Shri Hanuman Sewa Samiti, Khera Bazar, Teh. Jagadhari, Distt. Yamuna Nagar (Regd. No. 00620).	3,00,000/-	SDO (C) Jagadhari
314	U.O.No. Sr. Secy / MOS (F&S)-2015/1221 dt. 05.11.2015	Yuva Gramin Vikas sewa Samiti (Regd. No. 06623) Village: Uchana, Near Karan Lake, Karnal. " For the development activities of village for making of hall & furniture (Public use)."	5,00,000/-	SDO (C) Indri
315	U.O.No. Sr. Secy / MOS (F&S)-2015/1301 dt. 05.11.2015	Deputy Commissioner, Karnal. " For Repair /carpeting of road from Rising sun Public School to GT Road, Gharaunda."	3,50,000/-	SDO (C) Karnal
316	U.O.No. Sr. Secy / MOS (F&S)-2015/1305 dt. 05.11.2015	District council for child welfare (Regd.) Bal Bhawan, Yamuna Nagar. " For the construction of hall for child welfare activities."	5,00,000/-	SDO (C) Yamuna Nagar
317	U.O.No. Sr. Secy / MOS (F&S)-2015/1309 dt. 05.11.2015	Gram Panchayat, Muradgarh, Indri, Karnal. " For the purchase of Carpet for use in Yoga activities."	1,00,000/-	SDO (C) Indri
318	U.O.No. Sr. Secy / MOS (F&S)-2015/1313 dt. 05.11.2015	Vidhawati W/o Late Sh. Gulab Singh, Village Aasan Kalan, Distt. Panipat. " Financial assistance for the repair of house being poor."	50,000/-	SDO (C) Panipat
319	U.O.No. Sr. Secy / MOS (F&S)-2015/1317 dt. 18.11.2015	Sh. Sachin Panwar S/o, Village Sadhaura, Distt. Yamuna Nagar. " For Financial assistance for training of boxing in abroad being poor."	1,00,000/-	SDO (C) Bilaspur
320	U.O.No. Sr. Secy / MOS (F&S)-2015/1325 dt. 18.11.2015	Bhagwan Mahavir Digamber Jain Siksha Samiti, Jagadhari. (Regd. No. 50/1974-75) District Yamuna Nagar. " For the purchase of construction material for the school building."	5,00,000/-	SDO (C) Yamuna Nagar
321	U.O.No. Sr. Secy / MOS (F&S)-2015/1321 dt. 18.11.2015	Sarpanch, Gram Panchayat, Village Indergarh, Indri, Karnal. " For the Construction of Boundary Wall and Shed in Cremation Ground & Other Development Works of village."	5,00,000/-	SDO (C) Karnal
322	U.O.No. Sr. Secy / MOS (F&S)-2015/1329 dt. 18.11.2015	Dilla Ram S/o Sh. Mangat Ram, Village Khanpur, Indri, Karnal. " For Financial Assistance for the repair of house being poor."	25,000/-	SDO (C) Indri

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
323	U.O.No. Sr. Secy / MOS (F&S)- 2015/1333 dt. 18.11.2015	Ankit S/o Late Sh. Randhira, Village Shergarh Tappu, Indri, Karnal. “ For Financial Assistance for purchase of Cloths, Medicine & books being poor.”	49,500/-	-do-
324.	U.O.No.Sr. Secy / MOS (F&S)- 2015/1337 dt. 24.11.2015	Neelam W/o Late Trilok Chand, Kamboj Mohalla, Kunjpura, Karnal. “For purchase of Books, Cloths etc. of Children being poor.”	40,000/-	SDO(C) Karnal.
325	U.O.No.Sr. Secy / MOS (F&S)- 2015/1341 dt.24.11.2015	Diwan Chand S/o Puran Chand, Village Mangalpur, Indri, Karnal. “For financial assistance for the treatment of ailment his son being poor.”	40,000/-	SDO(C) Indri.
326	U.O.No. Sr. Secy / MOS (F&S)- 2015/1348 dt. 30.11.2015	Sanjeev Kumar S/o Sewa Singh, Village Mandhar, Teh. Radaur, Distt. Yamuna Nagar. “ For Financial Assistance for purchase of Cloths, Medicine & books for Children being poor.”	49,500/-	SDO (C) Radaur
327	U.O.No. Sr. Secy / MOS (F&S)- 2015/1360 dt. 02.12.2015	Ved Parkash S/o Jasmer Singh, Village Mandhar, Distt. Yamuna Nagar. “ For Financial Assistance for purchase of Cloths, Medicine & books for Children being poor.”	30,000/-	-do-
328.	U.O.No. Sr. Secy / MOS (F&S)- 2015/1352 dt. 30.11.2015	Parbhi Devi W/o Sh. Kiran Chand, Village Kalri Jagir, Indri, Distt. Karnal. “ For Financial Assistance for the treatment of ailment her husband being poor.”	49,500/-	SDO (C) Indri
329	U.O.No. Sr. Secy / MOS (F&S)- 2015/1356 dt. 02.12.2015	Shri Lakhdatar Utsav Samiti, Sirsa (Regd. No. 1338). “ For purchase of construction material for the building of Community Hall for a use of General public as whole.”	5,00,000/-	SDO (C) Sirsa
330	U.O.No.Sr. Secy / MOS (F&S)- 2015/1364 dt. 10.12.2015	Chairman, Sabka Desh Sabka Adhikar Samajik Trust (Reg.2204/2015). Ward No. 5, Ramgarh Chhano, Indri, Karnal. “For re-construction of shed & Boundary wall of cremation ground.”	1,50,000/-	SDO(C) Indri.
331	U.O.No.Sr. Secy / MOS (F&S)- 2015/1368 dt.10.12.2015	Meenu Verma D/o Gopi Chand Verma, Village Kunjpura, Teh.-Indri, Distt.-Karnal. “For financial assistance for purchase of Cloths, Medicine & books for Children being poor.”	49,500/-	SDO(C) Indri.
332	U.O.No.Sr. Secy / MOS (F&S)- 2015/1372 dt.10.12.2015	Kasturi Devi w/o Ishwar Singh, Village-Kalsora, Teh.-Indri, (Karnal). “For financial assistance for the treatment of ailment being poor.”	20,000/-	SDO(C) Indri.
333	U.O.No.Sr. Secy / MOS (F&S)- 2015/1376 dt.10.12.2015	Mahindro W/o Late Sh. Prita, Village-Hinauri Teh.-Indri, Distt.-Karnal. “For financial assistance for the repair of house being poor.”	20,000/-	SDO(C) Indri.
334	U.O.No.Sr. Secy / MOS (F&S)- 2015/1380 dt.10.12.2015	Kalawati W/o Late Sh. Ram Sawroop, Village-Hinauri Teh.-Indri, Distt.-Karnal. “For financial assistance for the repair of house being poor.”	20,000/-	SDO(C) Indri.
335	U.O.No.Sr. Secy / MOS (F&S)- 2015/1384 dt.10.12.2015	Aasmin W/o Sh. Shamil, Ward No. 11, Gudda, Teh. Indri, Distt.-Karnal. “For financial assistance for purchase of Medicine & books for children being poor.”	25,000/-	SDO(C) Indri.
336	U.O.No.Sr. Secy / MOS (F&S)- 2015/1388 dt.10.12.2015	Brahmdutt S/o Sh. Ram Sawroop, Village-Bibipur Brahmana, Teh.-Indri, Distt.-Karnal. “For financial assistance for purchase of Medicine & books for children being poor.”	25,000/-	SDO(C) Indri.
337	U.O.No.Sr. Secy / MOS (F&S)- 2015/1392 dt.10.12.2015	Kheti Lal S/o Jeevan Dass, Ward No.8, Indri, Distt.-Karnal. “For financial assistance for purchase of Medicine & books for children being poor.”	25,000/-	SDO(C) Indri.
338	U.O.No.Sr. Secy / MOS (F&S)- 2015/1396 dt.10.12.2015	President, Shanti Van Gopal Gaushala, Village-Taroari, Karnal. (Regd. No.181). “For purchase of fodder.”	5,00,000/-	SDO(C) Taroari.
339	U.O.No.Sr. Secy / MOS (F&S)- 2015/1400	Ompal S/o Sh. Dilla Ram, Village-Madhubans, Distt.-Yamuna Nagar. “For financial assistance for the treatment of Ailment being poor.”	1,00,000/-	SDO(C)

<u>Sr.</u>	<u>Authority No. &</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
<u>No.</u>	<u>date</u>			
1	2	3	4	5
	dt.11.12.2015			Jagadhari.
340	U.O.No.Sr. Secy / MOS (F&S)- 2015/1404 dt. 29.01.2016	Deputy Commissioner, Karnal. “For Prizes to the participants of 26th Jan. 2016.”	1,00,000/-	SDO(C) Karnal.
341	U.O.No.Sr. Secy / MOS (F&S)- 2015/1408 dt.04.02.2015	Krishan lal S/o Om Parkash, Village-Jainpur Sadhan, Indri, Karnal. “For financial assistance for the treatment of Cancer of his daughter being poor.”	1,00,000/-	SDO(C) Indri.
342	U.O.No.Sr. Secy / MOS (F&S)- 2015/1412 dt. 02.03.2016	Smt.Roshani Devi W/o Late Sh. Pritam Ram, Ward No. 8, Tehsil-Indri, Karnal. “For financial assistance for purchase of Cloths, Medicine & books for Children being poor.”	14,000/-	SDO(C) Indri.
343	U.O.No.Sr. Secy / MOS (F&S)- 2015/1416 dt.02.03.2016	Smt. Saroj W/o Late Sh. Bablu, Ward No. 8, Tehsil-Indri, Karnal. “For financial assistance for purchase of Cloths, Medicine & books for Children being poor.”	14,000/-	-do-

Allocation of Discretionary Grants sanctioned by Shri Krishan Kumar, Minister, Haryana, Chandigarh for the financial year 2015-16.				
<u>Sr.No.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
1	U.O.No.MSJE/01DQ/2015/8.5.2015 dt.	Smt. Sheela Devi W/o Shri Som Dutt, r/o H. No. 98/4, Balmiki Nagar, Shahabad Markanda Distt. Kurukshetra. "For Financial Assistance for repair of House being a poor Lady."	1,00,000/-	SDO (C) Shahabad
2	U.O.No.MSJE/DQ/2015/13.5.2015 dt.	05 Shri Gulshan Kumar S/o Shri Amar Nath, House No. 165A/12,Dhobi Mohalla, Thanesar (Kurukshetra). "For Financial Assistance for repairs of his house (in dilapidated condition)."	1,00,000/-	SDO (C) Thanesar.
3	U.O.No.MSJE/09DQ/2015/29.5.2015 dt.	Dr. B.R. Ambedkar Sabha, Hisar. (Regd. No. 121), District Hisar. "For Construction of a Hall in Dr. B.R. Ambedkar Hostal, Hari Das Colony, Near Sector 16 & 17, Hisar."	5,00,000/-	SDO (C) Hisar
4	U.O.No.MSJE/DQ/2015/29.5.2015 dt.	13 Mahila Helpline Society (Regd. No. 00374), Mohalla Satya Nagar, Shahabad Markanda, District Kurukshetra. "For Providing help to helpless persons, widows and poor families."	51,000/-	SDO (C) Shahabad
5	U.O.No.MSJE/DQ/2015/29.5.2015 dt.	21 Geeta Vidhya Mandir (Affiliation No. 11197) Shahabad (M), District Kurukshetra. "For Completion of Rooms."	2,51,000/-	SDO (C) Shahabad
6	U.O.No.MSJE/DQ/2015/29.5.2015 dt.	17 Adarsh Bal Mandir High School, Narwana (Regd. No. 00247), District Jind. "For Completion of Hall Room."	5,00,000/-	SDO (C) Narwana
7	U.O.No.MSJE/DQ/2015/29.5.2015 dt.	25 Bishna Mal Jain Saraswati Vidya mandir (Sr. Sec.) Affiliation No. 17429, Kalanwali District Sirsa. " For Completion of Building."	2,00,000/-	SDO (C) Sirsa
8	U.O.No.MSJE/DQ/2015/dt.03.06.2015	29- Arya Samaj Gurukul Section, Shahabad Markanda, District-Kurukshetra. "For Construction of Room."	1,51,000/-	SDO (C) Shahbad.
9	U.O.No.MSJE/DQ/2015/dt.03.06.2015	33- Government High School, Jandheri, District-Kurukshetra. "1.Purchase of furniture for library and Science Lab (Ts.1,00,000/-), 2. For construction of Stage (Ts.1,00,000/-) in Government High School, Jandheri."	2,00,000/-	-do-
10.	U.O.No.MSJE/DQ/2015/dt.03.06.2015	41- Gita Niketan Vidya Mandir Samiti, Sec-3, Kurukshetra. "For completion of building in Gita Niketan Vidya Mandir, Sector-3, Kurukshetra."	5,51,000/-	SDO (C) Kurukshetra.
11	U.O.No.MSJE/DQ/2015/dt.03.06.2015	37- Baba Haridass Gaushala, Ranila (Regd. No. 00810), District-Bhiwani. "For Construction of a Shed in Gaushala, Ranila."	5,00,000/-	SDO (C)

<u>Sr.No.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
				Dadri.
12	U.O.No.MSJE/ 45-DQ/2015/ dt.03.06.2015	Subhash S/o Shri Karamveer, R/o Village- Kalasar, Tehsil-Kalayath, Distt.-Kaithal. "Financial Assistance for repair of house being a poor person."	51,000/-	SDO (C) Kalayat.
13	U.O.No.MSJE/ 49-DQ/2015/ dt.10.06.2015	Gram Panchayat, Kheri Sherkhan Distt.-Kaithal. "For construction of I/L Paver Block Streets from the house of Raj Kumar S/o Sh. Dal Singh upto the house of Jai	6,10,000/-	BDPO, Kalayat
14	U.O.No.MSJE/ 53-DQ/2015/ dt.10.06.2015	Dayanand Sr. Sec. Public School, (Affiliation No. 530346) Ambala City. "For const. of slabs and shelves& purchase of Science Apparatuses."	2,00,000/-	SDO (C) Ambala
15	U.O.No.MSJE/ 57-DQ/2015/ dt.10.06.2015	Valmiki Samaj Vikas Samiti (Regd. No.88),Village Ratgal, Sector-7, Kurukshetra. "For completion of Ambedkar Bhawan in Valmiki Basti, Ratgal."	2,00,000/-	SDO (C) Thanesar
16	U.O.No.MSJE/ 61-DQ/2015/ dt.15.06.2015	Jai Shiv Gorakh Nath Samaj Sevi Sanstha (Regd. No. 00295), Kheri Shahidan (Ismailabad), District Kurukshetra. "For const. of room."	1,00,000/-	SDO (C) Pehowa
17	U.O.No.MSJE/ 65-DQ/2015/ dt.15.06.2015	Smt. Lata Rani w/o Late Shri Ravinder Dhiman, R/o # 1065, Ward No.10, Thanesr, Kurukshetra. "For financial assistance for meeting the expenditure of daughter's marriage being a widow and poor lady."	1,00,000/-	SDO (C) Thanesar
18	U.O.No.MSJE/ 69-DQ/2015/ dt.24.06.2015	Sh. Ramesh S/o Shri Gural Singh, Village Gumti, P.O. Mandanpur Distt. Kurukshetra. " For financial Assistance for repair of House being a poor Person."	1,00,000/-	BDPO Shahabad
19	U.O.No.MSJE/ 73-DQ/2015/ dt.24.06.2015	Sh. Ram Pal S/o Shri Mansa Ram, Village Chanarthal, P.O. Haripur Distt. Kurukshetra. " For Financial Assistance for repair of House being a poor Person."	1,50,000/-	-do-
20.	U.O.No.MSJE/ 81-DQ/2015/ dt.24.06.2015	Balmiki Bhairav Samuday, Mathana (Regd. No. 85/2013) Distt. Kurukshetra. " For construction of Balmiki Bhairav Samaj Community Centre."	9,82,000/-	BDPO Ladwa
21	U.O.No.MSJE/ 77-DQ/2015/ dt.24.06.2015	Punjabi Sabha (Regd. No. 1663), Nilokheri Distt. Karnal. " For Complition of Hall of Punjabi Dharamshala."	5,00,000/-	SDO(C) Karnal
22	U.O.No.MSJE/ 85-DQ/2015/ dt.25.06.2015	Deputy Commissioner, Kaithal. " For Financial Assistance to the family of Late Sh. Munish Kumar S/o Sh. Naresh Mittal /o M/s jeetu Mal Amrit Lal, Near	1,00,000/-	SDO(C) Kaithal
23	U.O.No.MSJE/ 89-DQ/2015/ dt.17.07.2015	Go-Gita Gaytri Satsang Sewa Samiti (Regd. NO. 11) Distt. Kurushetra. " For Financial Assistance for organised Free Medical camp & distribution of Books &	2,21,000/-	SDO(C) Kurukshetra
24	U.O.No.MSJE/ 93-DQ/2015/ dt.17.07.2015	Gram Panchayat, Bibipur Distt. Kurukshetra. "For Construction of Nali from the house of Sh. Shiv Kumar Sharma upto pond via Varidha Ashram."	2,91,000/-	BDPO Shahabad
25	U.O.No.MSJE/ 97-DQ/2015/ dt.17.07.2015	Gram Panchayat, Mohanpur Distt. Kurukshetra. " For Complition of Balmiki Choupal."	2,45,300/-	-do-
26.	U.O.No.MSJE/ 101-DQ/2015/ dt.17.07.2015	Jag Jyoti Religious & Charitable Society (Regd. No. 09) Village Bijarpur, District Kurukshetra. "For Construction of a Shed in Gaushala."	5,00,000/-	SDO(C) Shahabad
27	U.O.No.MSJE/ 105-DQ/2015/ dt.17.07.2015	Maharishi Valmiki Panchayat, Valmiki Nagar, (Regd. No. 99) Shahabad Markanda, District Kurukshetra. "For Completion of Dharamshala."	11,00,000/-	-do-

<u>Sr.No.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
28.	U.O.No.MSJE/ 109-DQ/2015/ dt.17.07.2015	Bharat Rattan Dr. B.R. Ambedkar Welfare Committee, Kurukshetra. (Regd. No. 61), District Kurukshetra. “ For construction/ completion of Ambedkar	11,00,000/-	SDO(C) Thanesar
29	U.O.No.MSJE/ 113-DQ/2015/ dt.17.07.2015	Shrimad Bhagwad Geeta Varisht Madhmik Vidhayala, (Affiliation No:- 23/31-81) Kurukshetra. “ For construction of Hall.”	11,00,000/-	SDO(C) Kurukshetra
30	U.O.No.MSJE/ 117-DQ/2015/ dt.17.07.2015	Bhagwan Valmiki Sewa Sangh, (Regd. No. 00110) Ismailabad Distt. Kurukshetra. “ For construction of Ambedkar Bhawan.”	5,21,000/-	SDO(C) Pehowa
31	U.O.No.MSJE/ 121-DQ/2015/ dt.17.07.2015	Shri Krishan Kanahiya Gaushalla, (Regd. No. 760) Village Ramayan, Distt. Hisar. “ For purchase of fodder for cows.”	2,00,000/-	SDO(C) Hansi
32	U.O.No.MSJE/ 125-DQ/2015/ dt.17.07.2015	Gram Panchayat, Bond Khurd Distt. Bhiwani. “ for repair of Balmiki Chaupal.”	2,00,000/-	BDPO Dadri-1
33	U.O.No.MSJE/ 129-DQ/2015/ dt.17.07.2015	Gram Panchayat, Phogat Distt. Bhiwani. “ For repair of Valmiki Choupal in Village Phogat.”	2,51,000/-	-do-
34	U.O.No.MSJE/ 137-DQ/2015/ dt.29.07.2015	Deputy Commissioner, Kurukshetra. “ For Construction of I/L Paver Block Street from PWD road to house of Sh. Om Parkash.”	2,70,000/-	BDPO Shahabad
35	U.O.No.MSJE/ 140-DQ/2015/ dt.29.07.2015	Deputy Commissioner, Kurukshetra. “ For Construction of I/L Paver Block Street from PWD road to house of Sh. Baljinder.”	2,35,000/-	-do-
36.	U.O.No.MSJE/ 143-DQ/2015/ dt.29.07.2015	Deputy Commissioner, Kurukshetra. “ For Construction of I/L Paver Block Streets from village Udarsi to house of Sh. Roshan.”	9,90,000/-	BDPO Thanesar
37	U.O.No.MSJE/ 146-DQ/2015/ dt.29.07.2015	Government Sr. Sec. School, Charuni Jattan District Kurukshetra. “ For Flooring of ground & Purchase of furniture for Library.”	5,25,000/-	SDO(c) Shahabad
38	U.O.No.MSJE/ 150-DQ/2015/ dt.29.07.2015	Haryana Valmiki Mahasabha, Sector-12 A, (Regd. No. 25) Panchkula. “For completion of Bhagwan Valmiki Bhawan.”	5,51,000/-	SDO(c) Panchkula
39	U.O.No.MSJE/ 133-DQ/2015/ dt.27.07.2015	Amar Nath Bhagat Jai Ram Kanya Mahavidhalya, Serhda Distt. Kaithal. “ For Construction of Boundary Wall.”	2,51,000/-	BDPO Rajound
40	U.O.No.M.SC& BC/154-DQ/2015 dt.21.08.2015	Deputy Commissioner, Jind. “For distribution of Prizes & Sweets to Students who participate in Culture Programme on the occasion of Independence Day.”	1,00,000/-	SDO(C) Jind.
41	U.O.No.M.SC& BC/157-DQ/2015 dt.21.08.2015	Saini Sabha Urban Estate, (Regd. No. HRJND201400325) Jind. “For Renovation/Repair of Saini Dharamshala.	1,00,000/-	-do-
42.	U.O.No.M.SC& BC/16	Haryana Journalist Association (Regd. No. 44/2011-12) 6	2,51,000/-	SDO (C)
				Sirsa.
43	U.O.No.M.SC& BC/165-DQ/2015 dt.26.08.2015	Lala Kundan Lal Memorial Society, (Regd. No.174) Fatehbad Road, Bhuna District-Fatehabad. “For purchase of Sports Equipments & maintenance of Play Ground in	2,50,000/-	SDO(C) Fatehabad.
44	U.O.No.M.SC&BC/169-DQ/2015/ dt.4.09.2015	Deputy Commissioner, Kurukshetra. “ For Construction of I/L Paver Block Streets from (1) house of Jaipal S/o Sh. Bachana Ram to GPS, (2) house of Sh. Angrej Singh	9,00,000/-	BDPO Shahabad
45	U.O.No.M.SC&BC/172-DQ/2015/ dt.4.09.2015	Deputy Commissioner, Kurukshetra. “ For Construction of I/L Paver Block Streets from house of Sh. Kapoor Singh S/o Sh. Sohan Singh to house of Sh. Fouja Singh	6,60,000/-	-do-
46.	U.O.No.Sr. Secy/M.SC	Satguru Kabir Samaj Kalyan Samiti (Regd. No. 449) Soni	5,00,000/-	SDO(C)
				Sonipat

<u>Sr.No.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
47	U.O.No.M.SC &BC/17	Viklang Vikas Sanstha, (Regd. No. 13/2011) Panipat. “For	3,51,000/-	SDO(C)
				Panipat.
48	U.O.No.M.SC&BC/18 7-DQ/2015/ dt.7.10.2015	District Sports & Youth Affairs Officer, Kurukshetra. “ For	51,000/-	SDO(c) Thanesar
49	U.O.No.M.SC&BC/18 3-DQ/2015/ dt.7.10.2015	Shri Guru Ravi Dass, Amar Jyoti Jagriti Mission (Regd. No. 15)	5,00,000/-	SDO(c) Shahabad
50	U.O.No.M.SC&BC/19 1-DQ/2015/ dt.7.10.2015	Bal Sanskar Valley Public School, Surehli (Regd. No. D1)	3,51,000/-	SDO(c) Kosli
51	U.O.No.M.SC&BC/19 5-DQ/2015/ dt.7.10.2015	Balmiki Yuva Sabha (Regd. No. 00661), Shakti Nagar, Pat	5,00,000/-	SDO(c) Kaithal
52	U.O.No.M.SC&BC/19 9-DQ/2015/ dt.7.10.2015	Deputy Commissioner, Kurukshetra. “ For construction of	1,58,000/-	BDPO Ismilabad
53	U.O.No.M.SC&BC/20 2-DQ/2015/ dt.7.10.2015	Deputy Commissioner, Kurukshetra. “ For construction of	7,29,000/-	-do-
54	U.O.No.M.SC&BC/20 5-DQ/2015/ dt.26.10.2015	Deputy Commissioner, Kurukshetra. “ For construction of	2,00,000/-	SDO(c) Shahabad
55	U.O.No.M.SC&BC/21 2-DQ/2015/ dt.26.10.2015	Smt. Nirmla W/o Shri Rajesh, R/o Village Kaloda Khurd,	51,000/-	BDPO Narwana
56	U.O.No.M.SC&BC/21 6-DQ/2015/ dt.26.10.2015	Arya Samaj Mahasha Dharamshala Society, (Regd. No. S	1,51,000/-	SDO(c) Dabwali
58	U.O.No.M.SC&BC/22 0-DQ/2015/ dt.2.11.2015	Haryana Patakar Kalyan Manch (Regd. No. 12) Kurukshet	1,51,000/-	SDO(c) Thanesar
59	U.O.No.M.SC&BC/22 4-DQ/2015/ dt.2.11.2015	Sri Sathya Sai Trust Haryana & Chandigarh (Regd. No. 2)	5,00,000/-	-do-
60.	U.O.No.M.SC&BC/22 8-DQ/2015/ dt.4.11.2015	D.A.V. High School, Lukhi, District-Kurukshetra. “For	2,51,000/-	SDO(C) Thanesar
61	U.O.No.M.SC&BC/23 2-DQ/2015/ dt.4.11.2015	Deputy Commissioner, Kurukshetra. “ For Pavement of C (1) Main Road to house of Balbir Singh S/o Sh. Prem Cha (2) Main Road to house of Kehar Singh Saini S/o Sh. Che (3) Main Road to house of Balkar Singh S/o Sh. Ranjeet S (4) House of Lal Singh S/o Sh. Mohinder Singh to house	7,90,000/-	BDPO Shahabad
62	U.O.No.M.SC&BC/23 5-DQ/2015/ dt.20.11.2015	Maharana Partap Public School, (Affiliation No. 530218) Sector-7, U. E. Kurukshetra. “ For Construction of Room in Maharana Partap Public School.”	2,51,000/-	SDO(c) Thanesar
63	U.O.No.M.SC&BC/23 9-DQ/2015/ dt.20.11.2015	Gurjar Sudhar Sabha (Ragd. No. 00395) Gurjar Dharamshala, Near Birla Mandir, Thanesar, Kurukshetra. “ For Construction of Kitchan in Gurjar	5,51,000/-	-do-

<u>Sr.No.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
64.	U.O.No.M.SC&BC/265-DQ/2015/ dt.27.11.2015	Deputy Commissioner, Kurukshetra. “ For Widening & Pavement of street with Paver Block from PWD road to Dera Bakshsish Singh.”	9,60,000/-	BDPO Thanesar
65	U.O.No.M.SC&BC/272-DQ/2015/ dt.27.11.2015	Major Nitin Bali Geeta Niketak Vidya Mandir, Sunderpur Road, Kurukshetra (Regd. No. 41/2001-02). “ For completion of Library building.”	2,50,000/-	SDO(c) Kurukshetra
66	U.O.No.M.SC&BC/244-DQ/2015/ dt.20.11.2015	Deputy Commissioner, Yamuna Nagar,Village Sudhail, Tehsil Jagadhari, Distt. Yamuna Nagar. “ For Repair of Harijan Choupal.”	2,00,000/-	BDPO Jagadhari
67	U.O.No.M.SC&BC/247-DQ/2015/ dt.20.11.2015	Deputy Commissioner, Yamuna Nagar,Village Sudhail, Tehsil Jagadhari, Distt. Yamuna Nagar. “ For Repair of BC Choupal.”	2,00,000/-	-do-
68.	U.O.No.M.SC&BC/250-DQ/2015/ dt.20.11.2015	Deputy Commissioner, Yamuna Nagar,Village Sudhail, Tehsil Jagadhari, Distt. Yamuna Nagar. “ For Repair of Balmiki Choupal.”	2,00,000/-	-do-
69.	U.O.No.M.SC&BC/253-DQ/2015/ dt.20.11.2015	Dr. B. R. Ambedkar Govt. College, Jagdishpura, Kaithal. “ For Purchase of Books & Furniture for Library and Beautification of College.”	5,00,000/-	SDO(C) Kaithal
70	U.O.No.M.SC&BC/261-DQ/2015/ dt.20.11.2015	Valmiki Ambedkar Jagriti Mission (Regd. No. 01047) Professor Colony, Balsamand Road, Hisar. “ For Construction/Completion of Valmiki Chowk.”	5,51,000/-	SDO(C) Hisar
71	U.O.No.M.SC&BC/268-DQ/2015/ dt.27.11.2015	Paramount Convent Sr. Sec. School (Affiliation No. 530787), Akbarpur, Near Naraingarh, District Ambala. “ For completion of Room.”	5,00,000/-	SDO(C) Naraingarh
72	U.O.No.M.SC &BC/257-DQ/2015 dt. 20.11.2015	Bharti Foundation, VPO Mangali Aklan, Disrict Hisar, (Regd. No. 00843). “ For Purchase of computers for the poor, elderly & destitute persons.”	5,00,000/-	SDO(C) Hisar
73	U.O.No.M.SC &BC/276-DQ/2015 dt. 10.12.2015	Deputy Commissioner, Kurukshetra. “For Construction of Toilets/Bathroom in Valmiki Choupal in Village Mohri.”	1,00,000/-	BDPO Shahabad
74	U.O.No.M.SC &BC/282-DQ/2015 dt. 15.12.2015	V with U Foundation, SCO 63, 2nd Floor, Sector-17, Kurukshetra (Regd. No. 11389). “For Development of Cultural Activities.”	1,51,000/-	SDO(C) Thanesar
75	U.O.No.M.SC &BC/286-DQ/2015 dt. 17.12.2015	Uttarakhand Bharti Mandal, (Regd. No. 0085) Kurukshetra. “ For development Cultural Activities.”	1,51,000/-	-do-
76.	U.O.No.M.SC &BC/279-DQ/2015 dt. 15.12.2015	Deputy Commissioner, Jind. “ For Construction of IPB Street from PWD Road to Firni via Balmiki Chaupal.”	25,00,000/-	BDPO Narwana
77	U.O.No.M.SC &BC/290-DQ/2016 dt. 03.02.2016	Shree Balaji Sewa Mandal, (Regd. No. 198/2009-10) Jind. “For completion of Dharamshala.”	1,00,000/-	SDO(C) Jind
78	U.O.No.M.SC &BC/359-DQ/2016 dt. 10.02.2016	Maid Sunar Sangh (Regd. No. 235), Block Narwana, District-Jind. “For Construction of Sunar Dharamshala.”	10,00,000/-	SDO(C) Narwana.
79	U.O.No.M.SC &BC/363-DQ/2016 dt. 10.02.2016	Gram Panchayat, Paju Kalan, Distt.-Jind. “For Construction of Rasta from Muana road to dera Sh. Ram Diya Fauji at Paju Kalan, Tehsil-Safidon (Jind).	1,25,000/-	BDPO Safidon
80	U.O.No.M.SC &BC/208-DQ/2016 dt. 05.02.2016	Markandeshwar Gaushala & Social Welfare Society (Regd. No. 051/2003-04) Shahabad Markanda, District-Kurukshetra. “For maintenance of Gaushala.”	2,51,000/-	SDO(C) Shahabad.
81	U.O.No.M.SC &BC/294-DQ/2016 dt. 05.02.2016	Deputy Commissioner, Kurukshetra. “For construction of Boundary wall/Gate of Balmiki Choupal in village-Kharindwa.”	1,50,000/-	BDPO Shahabad.

<u>Sr.No.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
82	U.O.No.M.SC &BC/297-DQ/2016 dt. 05.02.2016	Deputy Commissioner, Kurukshetra. "For construction of Street/Drain from Maszid & Pavement of Street with I/L Blocks in village-Thol."	1,66,000/-	BDPO Thanesar
83	U.O.No.M.SC &BC/300-DQ/2016 dt. 05.02.2016	Deputy Commissioner, Kurukshetra. "For construction of Street/Drain from PWD road to	2,41,000/-	BDPO
		1. House of Subha Singh.		Pehowa
		2. House of Gurcharan		
		3. House of Karishan		
		4. House of Mohan Lal in village Salpani Kalan.		
84	U.O.No.M.SC &BC/303-DQ/2016 dt. 05.02.2016	Deputy Commissioner, Kurukshetra. "For construction of Brick Paved Rasta from house of Sh. Sukhchain Wariach to water tube well in village Chibba."	1,90,000/-	BDPO Thanesar
85	U.O.No.M.SC &BC/306-DQ/2016 dt. 05.02.2016	Deputy Commissioner, Kurukshetra. "For construction of Street/Drain from main Gali to	1,62,000/-	BDPO Pehowa.
		1. House of Sukha Singh to house of Baser Singh.		
		2. House of Jagtar to house of Surja Singh.		
		3. House of Rinku Kashyap to house of Lajja Ram.		
		4. House of Naneya to house of Gulab Singh in village Gogpur.		
86	U.O.No.M.SC &BC/309-DQ/2016 dt. 05.02.2016	Deputy Commissioner, Kurukshetra. "For construction of Drains in village Tangore."	5,00,000/-	BDPO Shahabad.
87	U.O.No.M.SC &BC/312-DQ/2016 dt. 05.02.2016	Deputy Commissioner, Kurukshetra. "For financial assistance of Shri Kirpal Singh, R/o Ratgal, District-kurukshetra for repair/construction of house being a poor	1,00,000/-	SDO(C) Kurukshetra.
88	U.O.No.M.SC &BC/316-DQ/2016 dt. 05.02.2016	Deputy Commissioner, Kurukshetra. "For financial assistance to Shri Sube Singh S/o Shri Sunder Singh R/o Village Dhurali, District-Kuruksherta for repair of house	51,000/-	-do-
89.	U.O.No.M.SC &BC/320-DQ/2016 dt. 05.02.2016	Deputy Commissioner, Kurukshetra. "For financial assistance to Shri Joginder Singh, H.No. 87/4, Balmiki Nagar, Shahbad (M) for repair/construction of house	1,00,000/-	SDO(C) Shahabad.
90	U.O.No.M.SC &BC/331-DQ/2016 dt. 10.02.2016	Sant Shiromani Namdev Sabha (Regd. No. 84) Shahbad (Kurukshetra). "For construction of Dharamshala."	2,51,000/-	SDO(C) Shahabad.
91	U.O.No.M.SC &BC/335-DQ/2016 dt. 10.02.2016	Principal, Governement Senior Secondary School, Kharindwa, District-Kurukshetra. "For completion of Two Rooms"	4,00,000/-	BDPO Shahabad.
92	U.O.No.M.SC &BC/339-DQ/2016 dt. 10.02.2016	Gurukul Kurukshetra (Regd. No. 852). "For Completion /Construction of Hostel Building."	5,00,000/-	SDO(C) Kurukshetra.
93	U.O.No.M.SC &BC/343-DQ/2016 dt. 10.02.2016	Kick Boxing Association of India (Regd. No.0471),	1,00,000/-	-do-
		Kurukshetra. "For purchase of Sports Equipments."		

<u>Sr.No.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
94.	U.O.No.M.SC &BC/347-DQ/2016 dt. 10.02.2016	Government Sr. Sec. School, Kanipla, District-Kurukshetra. “For Construction of Multipurpose Hall.”	7,51,000/-	SDO(C) Thanesar.
95	U.O.No.M.SC &BC/351-DQ/2016 dt. 10.02.2016	Sardar Kewal Singh Memorial Educational Trust, (Regd.	11,00,000/-	-do-
96.	U.O.No.M.SC &BC/324-DQ/2016 dt. 05.02.2016	Deputy Commissioner, Hisar. “For distribution of prizes/sweets to students whose pariticipates in cultural programme on the occasion of Republic Day.	1,00,000/-	SDO(C)
				Hisar
97	U.O.No.M.SC &BC/327-DQ/2016 dt. 05.02.2016	National Education Society (Regd. No. DRFS/FTH/235) IIIrd Floor, City Tower Centre, Krishna Nagar, Delhi Road, Hisar. “For construction of Computer Lab/Toilets	7,00,000/-	-do-
98.	U.O.No.M.SC &BC/355-DQ/2016 dt. 10.02.2016	Sant Kabir Sabha. (Regd. No. 976/304), #128A, Village-Budhanpur, Panchkula. “For Construction of Sant Kabir Bhawan to be used by general public.”	5,00,000/-	SDO(C) Panchkula.
99	U.O.No.M.SC &BC/367-DQ/2016 dt. 10.02.2016	Bhagwan Valmiki Ashram Trust, (Regd. No. 2046), Sirsa. “For construction of Hostal.”	10,00,000/-	SDO(C)
				Sirsa.
100	U.O.No.M.SC &BC/371-DQ/2016 dt. 10.02.2016	Gram Panchayat-Jhandly, Distt.-Fatehabad. “For construction of Balmiki Chaupal.”	2,50,000/-	BDPO
				Bhuna
101	U.O.No.M.SC &BC/375-DQ/2016 dt. 10.02.2016	Lala Kundan Lal Memorial Society, (Regd. No. 174) Fatehabad Road, Bhuna, District-Fatehabad. “For construction of Room in Guru Dronacharya Group of Institute, Bhuna.”	2,50,000/-	SDO(C) Fatehabad.
102	U.O.No.M.SC &BC/379-DQ/2016 dt. 16.03.2016	Youth Adventure & Mountaineering Association, Panchkula (Haryana) (Regd. No. 1683). “ For Development of Adventure Activities for youths of Haryana.”	5,00,000/-	SDO(C) Panchkula
103	U.O.No.M.SC &BC/383-DQ/2016 dt. 16.03.2016	Paramount Convent Sr. Sec. School (Affiliation No. 530787) Akbarpur, Near Naraingarh Distt. Ambala. “ For Completion of Rooms.”	6,54,700/-	SDO(C) Naraingarh

Allocation of Discretionary Grants Sanctioned by Smt. Kavita Jain, Social Welfare Minister for the financial year 2015-16.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/SJEM-2015-16/2147	Sh. Ranjan Gupta S/o Sh. R.B. Gupta, #609, Sector-14, Sonapat. "For financial assistance for medical treatment of his son being poor."	1,00,000/-	SDO(C)
	dt.29.04.2015			Sonapat
2	U.O.No.PS/SJEM-2015-16/2151	Aayshi Jain D/o Sh. Pardeep Jain, #344/23, Gandhi Market, Sonapat. "For financial assistance for achieving higher education being poor."	1,00,000/-	-do-
	dt.29.04.2015			
3.	U.O.No.DQ/PS/SJEM-2015-16/2204	Shanti W/o Sh. Makhan Lal Lajpat Nagar, Delhi Camp. Near Radha Swami Satsang Bhawan, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	SDO(C)
	dt.12.05.2015			Sonapat
4	U.O.No.DQ/PS/SJEM-2015-16/2200	Excutive officer, M.C. Sonapat. "For the construction of room in Ambedkar Park, Near Bus Staned, Sonapat."	2,00,000/-	-do-
	dt.12.05.2015			
5.	U.O.No.DQ/PS/SJEM-2015-16/2212 A	Neeraj S/o Sh. Karambir Vill. Kheri Dahiya, Teh.-Kharkhoda, Distt.- Sonapat. "For financial assistance for the medical treatment being handicapped."	50,000/-	SDO(C)
	dt.12.05.2015			Kharkhoda.
6	U.O.No.DQ/PS/SJEM-2015-16/2210	Sai Jan Sewa Samiti, Sonapat. (Ragd. No. 0450). "For installing system of water conservation."	1,00,000/-	SDO(C)
	dt.12.05.2015			Sonapat
7	U.O.No.DQ/PS/SJEM-2015-16/2222	Executive Officer, M.C., Sonapat. "For the construction of Boundary Wall Sports Stadium at Jatwara (W.No.1), Sonapat."	10,00,000/-	-do-
	dt.12.05.2015			
8.	U.O.No.DQ/PS/SJEM-2015-16/2220	Dr. Bhim Rao Ambedkar Yuva Kalayan Samiti (Regd. No. 296), Vill. Sandal Kalan, Distt.-Sonapat. "For the construction of room."	2,00,000/-	-do-
	dt.12.05.2015			
9.	U.O.No.DQ/PS/SJEM-2015-16/2223	The Ambedkar Educational Society (Regd. No. 0303), Kakroi Road, Sonapat. "For the construction of rooms."	3,00,000/-	-do-
	dt.12.05.2015			
10.	U.O.No.DQ/PS/SJEM-2015-16/2228	Shiv Shakti Narayani Mata Mandir Sewa Samiti (Regd. No. 00472), Mehlna Road, Sonapat. "For construction of Sain Samaj Dharamshala to be used by general public."	5,00,000/-	-do-
	dt.12.05.2015			
11	U.O.No.DQ/PS/SJEM-2015-16/2242	Aggarwal Sabha Gohana, Sonapat (Regd. No. 1207), old Anaz Mandi Gohana, Distt. Sonapat. "For free health camp and distribution free medicine & wheel chairs to poor families."	2,00,000/-	-do-
	dt.12.05.2015			
12.	U.O.No.DQ/PS/SJEM-2015-16/2250	Shiv Mukti Dham (Regd. No. 00248), Sector 14-15, Sonapat. "For construction of Hall."	5,00,000/-	-do-
	dt.12.05.2015			
13.	U.O.No.DQ/PS/SJEM-2015-16/2255	Differently Abled Cricket Association of Haryana (Regd.), Adarsh Nagar, Near Sain Adarsh School, Sonapat. "For the purchase of sports items."	1,00,000/-	-do-
	dt.12.05.2015			
14.	U.O.No.DQ/PS/SJEM-2015-16/2260	Executive Officer, M.C., Sonapat. "For installing CCTV Cameras at important public places in Sonapat City."	10,00,000/-	SDO(C)

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.12.05.2015	City.		Sonepat
15	U.O.No.DQ/ PS/SJEM-2015- ~~16/3266~~ dt.12.05.2015	Anita W/o Late Sh. Rajesh Kumar, Vill. Fazilpur Sonepat. "For financial assistance for the repair of House being poor."	1,00,000/-	-do-
16.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3271~~ dt.12.05.2015	Brham Nagar, Johiyan Chupal, (Regd. 0017), Jogiyam Mohalla, W.No. 25, Sonepat. "For the construction of Jogiyam Chaupal to be used by general public."	5,00,000/-	-do-
17.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3276~~ dt.12.05.2015	Executive Officer, M.C., Sonepat. 'For construction of street from the house of Sandeep to the house of Munna Bihari in W.No.9, Vikas Nagar, Gali No.8, Sonepat."	10,00,000/-	-do-
18.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3285~~ dt.12.05.2015	Salender S/o Sh.Pali Ram, #150/7, Gyan Nagar, Sonepat. "For financial assistance for the repair of House being poor."	1,00,000/-	-do-
19.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3290~~ dt.12.05.2015	Dinesh S/o Sh. Jai Singh, VPO. Khiload, Distt. Sonepat. "For financial assistance for the repair of House being poor."	50,000/-	-do-
20.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3295~~ dt.12.05.2015	Sanjay Kumar S/o Sh. Jhanda Singh VPO. Badhana, Distt.-Sonepat. "For financial assistance for the repair of House being poor."	50,000/-	-do-
21.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3400~~ dt.12.05.2015	Bijender S/o Sh. Jagdish, VPO. Bayanpur Khurd, Distt. Sonepat. "For financial assistance for the repair of House being poor."	50,000/-	-do-
22.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3405~~ dt.12.05.2015	Ashok Kumar S/o Sh. Jila Singh, #571/3, Gali No.17, W.No.3, Sonepat. "For financial assistance for the repair of House being poor."	50,000/-	-do-
23.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3410~~ dt.13.05.2015	Tek Chand S/o Sh. Hukam Chand, VPO. Devre, Distt. Sonepat. "For financial assistance for the repair of House being poor."	1,00,000/-	-do-
24.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3415~~ dt.13.05.2015	Mata Vashno Devi Mandir Trust (Regd. 6817), Pancham Nagar, Sonepat. "For construction of Hall to be used by general public."	5,00,000/-	-do-
25.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3420~~ dt.13.05.2015	Satpal Singh S/o Sh. Puran Singh, Sastri Colony, Gali No. 4, Sonepat. "For financial assistance for the repair of House being poor."	1,00,000/-	-do-
26.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3425~~ dt.13.05.2015	Sunil Kumar S/o Sh. Rajbir Singh Vill. Lahrada, Distt. Sonepat. "For financial assistance for the repair of House being poor."	1,00,000/-	-do-
27.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3430~~ dt.13.05.2015	Harbans Lal S/o Sh. Jetha Nand, #866/14, Brham Colony, Sonepat. "For financial assistance for the repair of House being poor."	1,00,000/-	-do-
28.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3435~~	Suman W/o Late Sh. Rijak Ram, Dahiya Colony, W.No. 25, Sonepat. "For financial assistance for the repair of House being widow."	1,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.13.05.2015	Repair of House being widow.		
29.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3448~~ dt.13.05.2015	Ram Tirath S/o Sh.Munshi Ram, #254, W.No. 24, Sonapat. "For financial assistance for the repair of House being poor."	1,00,000/-	-do-
30.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3445~~ dt.13.05.2015	Rajbir Singh S/o Sh. Lakshman Dass, #520/2, W.No.2, Sonapat. "For financial assistance for the repair of House being poor."	50,000/-	-do-
31.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3450~~ dt.13.05.2015	Bijender Bhatia S/o Sh. Brahmanand, #323/5, Lal Darwaja Sonapat. "For financial assistance for the repair of House being poor."	50,000/-	SDO(C) Sonapat
32.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3465~~ dt.13.05.2015	Ajay Kumar S/o Sh. Attar Singh, #1095/5, Sunder Sawri, Sonapat. "For financial assistance for the repair of House being poor."	50,000/-	-do-
33.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3460~~ dt.14.05.2015	Darshana Devi w/o Sh. Singh Ram, West Ram Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
34.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3472~~ dt.14.05.2015	Suman Bala W/o Late Sh. Ram Chander, Indian Colony, Sonapat. "For financial assistance for the education her Children being widow."	50,000/-	-do-
35.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3477~~ dt.14.05.2015	Subash Saini S/o Sh. Rathu Saini D A 13, Sundal Mohalla, W. No.1, Sonapat. "For financial assistance for compensate death of buffaloes."	50,000/-	-do-
36.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3481~~ dt.14.05.2015	Jaspal Singh S/o Sh. Sohan Singh, #476, W.No.20, Kabirpur, Near Ragukul School, New Jiwan Nagar, Sonapat. "For financial assistance for Medical treatment being poor."	50,000/-	-do-
37.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3485~~ dt.14.05.2015	Rani W/o Late Sh. Ramesh, #406, W.No.3, Gali No.13, Sonapat. "For financial assistance for the education her Children being widow."	50,000/-	-do-
38.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3480~~ dt.14.05.2015	Amit Kumar S/o Late Sh. Jai Prakash, #763/21, W.No.21, Gali No.7, Gobind Nagar, Sonapat. "For financial assistance for achieving higher education being poor."	50,000/-	-do-
39.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3492~~ dt.14.05.2015	Sanjay Jain S/o Sh. Mahavir Prashad Jain, #483/23, Jain Market, Rohtak Road Mission Chowk, Near Raj Electronics, Sonapat. "For financial assistance for Medical treatment being poor."	1,00,000/-	-do-
40.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3497~~ dt.14.05.2015	Kanika Garg D/o Sh. Anil Garg, #575/1, Near Kalwati Hospital, Mission Chowk, Sonapat. "For financial assistance for achieving higher education being poor."	50,000/-	-do-
41.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3501~~ dt.14.05.2015	Executive officer, Sonapat. "For compilation of Balmiki Chaupal at in Vill. Garh Sahjhanpur Distt. Sonapat to be used by general public."	2,00,000/-	-do-
42.	U.O.No.DQ/ PS/SJEM-2015- ~~16/3505~~	Sewa Nirvit Adhikari Karamchari Nagar Kalayan Sang (Regd.234), Chauhan Colony, Sonapat. "To purchase books/blanket for distribution amongst poor"	50,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.14.05.2015	books/blanket for distribution amongst poor children/BPL families.”		
43.	U.O.No.DQ/PS/SJEM-2015-16/3500 dt.14.05.2015	Samaj Kalayan Parishad (Regd.), Vill. Rohat, Distt.-Sonapat. “To purchase books/blanket for distribution amongst poor children/BPL families.”	51,000/-	-do-
44.	U.O.No.DQ/PS/SJEM-2015-16/3550 dt.14.05.2015	Promila W/o Late Sh. Pawan Kumar, H.No. 5, W.No.9, Rishi Colony, Sonapat. “For financial assistance for achieving higher education her children being widow.”	1,00,000/-	-do-
45.	U.O.No.DQ/PS/SJEM-2015-16/3512 dt.14.05.2015	Sarav Jatiya Sangwan Khap 40 Gaushala (Regd.240), Vill. Pentawas Kalan, Distt.-Bhiwani. “For construction of Shed.”	1,00,000/-	SDO(C) Charki Dadri.
46	U.O.No.DQ/PS/SJEM-2015-16/3517 dt.14.05.2015	Geeta Niketan Vidyapeeth, Vill. Brass, Tehsil- Nissing, Distt. Karnal (Affiliation No. 531062), “For construction of library.”	2,00,000/-	SDO(C) Nissing.
47	U.O.No.DQ/PS/SJEM-2015-16/3526 dt.14.05.2015	Lord Mahavir Jain Public School, Ambala Cantt. (Affiliated 530239). “For construction of rooms.”	2,51,000/-	SDO(C) Ambala Cantt.
48	U.O.No.DQ/PS/SJEM-2015-16/3520 dt.14.05.2015	Jain Vaidya Pracharini Sabha (Regd.) jain colony, Ballabgarh. (Faridabad), Distt.-Faridabad. “For construction of hall.”	2,51,000/-	SDO(C) Ballabgarh.
49	U.O.No.DQ/PS/SJEM-2015-16/3524 dt.14.05.2015	Indian Media Centre-Haryana, (Regd. No. 79-2007-08 SIRSA), Ramkishan Niketanm Vikas Nagar, Hathwala Road, Samalkha, Panipat. “For purchase of Cameras for promotion of media activity.”	2,00,000/-	SDO(C) Samalkha.
51	U.O.No.DQ/PS/SJEM-2015-16/3705 dt.29.05.2015	Meena W/o Sh. Radha Krishan Vill. Kabirpur, Distt.-Sonapat. “For financial assistace for medical treatment being poor.”	1,00,000/-	SDO(C) Sonapat
52	U.O.No.PS/SJEM-2015-16/2842 dt.11.06.2015	Rajender Sarthi S/o Late Sh. Madan Lal Sharma,R-33, Raj Nagar, Shahara Agra-282006(Uttar Pradesh). “For financial assistance for medical treatment being poor.”	1,00,000/-	Under Secretary, (General),to Govt. Haryana.
53	U.O.No.PS/SJEM-2015-16/2802 dt.11.06.2015	Satguru Saroj Mata Ji Society (Regd. 00825), Vill. Murthal, Distt.-Sonapat. “For the construction of Hall.”	5,00,000/-	SDO(C) Sonapat.
54	U.O.No.PS/SJEM-2015-16/2806 dt.11.06.2015	Samsher Singh S/o Sh. Ragbir Singh, Laxmi Nagar, Garhi Brahanan, STD Wali Gali, Sonapat. “For financial assistance for medical treatment being poor.”	1,00,000/-	-do-
55.	U.O.No.PS/SJEM-2015-16/2810 dt.11.06.2015	Shri Sat Bala Ji Guru Maharaj Samudai (Regd. 00457), Rathdhana Road, Behind Rose Valley School Jagdamba Properties Wali Gali, Sonapat. “For construction of room.”	2,50,000/-	-do-
56.	U.O.No.PS/SJEM-2015-16/2814 dt.11.06.2015	Shree Parjapati Dharamshala Sewa Samiti (Regd. 334), Sarang Road (Railway Road), Sonapat. “For the Completion of Kumhar Dharamshala.”	5,00,000/-	-do-
57.	U.O.No.PS/SJEM-2015-16/2818	Gayatri Shakti Peeth (Regd.) Model Town, Vaccine Colony, Sonapat. “For the construction of Community hall ”	5,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.11.06.2015	man.		
58.	U.O.No.PS/SJEM-2015-16/2822	Sanjeev Kumar S/o Brahm Singh Vill.Fazalpur, Distt.Sonepat. "For financial assistance for medical treatment being poor."	1,00,000/-	-do-
	dt.11.06.2015			
59.	U.O.No.PS/SJEM-2015-16/2826	Dr. Bhim Rao Ambedkar Bhawan Avam Shiksha Sansthan, (Regd.771) Rohtak Road, Kharkhoda, Sonepat. "For installation of statue of Baba Bhim Rao Ambedkar."	5,00,000/-	-do-
	dt.11.06.2015			
60.	U.O.No.PS/SJEM-2015-16/2830	Shree Shiv Shakti Narayani Mata Sewa Samiti (Regd.) Mahlana Road, Near Sector-23, Sonepat. "For construction of Hall."	6,00,000/-	-do-
	dt.11.06.2015			
61.	U.O.No.PS/SJEM-2015-16/2834	Suresh Kumar S/o Sh. Salle Ram, #263, W.No.5, Kumhar Gate, Balmiki Mohalla, Sonepat. "For financial assistance for the repair of house being poor."	1,00,000/-	-do-
	dt.11.06.2015			
62.	U.O.No.PS/SJEM-2015-16/2851	Manav Seva Trust (Regd. 346) #98, Sector-15, Sonepat. "1. For complication of library in model town, Sonepat. 2. For installation of submersible in Sonepat. 3. For installation of submersible in Community Centre, Double Story, Sonepat. (Rupees one Lac and 00 paise.)"	3,00,000/-	-do-
	dt.11.06.2015			
63.	U.O.No.PS/SJEM-2015-16/2856	Praveen Kumar S/o Sh. Brij Mohan, #367/23, Tirth Market, Gud Mandi, Sonepat. "For financial assistance for medical treatment being poor."	1,00,000/-	-do-
	dt.11.06.2015			
64.	U.O.No.PS/SJEM-2015-16/2860	S.E., Public Health, Sonepat. "For the deshielding of sewerage line in Sonepat City."	25,00,000/-	-do-
	dt.11.06.2015			
65.	U.O.No.PS/SJEM-2015-16/2864	The Maharaja Agrasen Samaj Kalayan Samiti (Regd.) "For the renovation of Agrasen Bhawan."	5,00,000/-	-do-
	dt.11.06.2015			
66.	U.O.No.PS/SJEM-2015-16 /2845	Maharaja Agersen Siksha Samman Yojana (Regd.805) Agarwal Dharamshala, Moti Chowk, Thanesar (Kurukshetra). "For purchase of library books."	2,00,000/-	SDO(C)
	dt.11.06.2015			Thanesar.
67	U.O.No.DQ/PS/SJEM-2015-16/2828	Suman Sharma W/o Late Sh. Om Prakash, H.No. 112, Prithvi Nagar-A, Farakpur, Jagadhri (Yamuna Nagar). "For financial assistance for medical treatment being widow and handicapped."	1,00,000/-	SDO(C)
	dt.11.06.2015			Jagadhri.
68	U.O.No.DQ/PS/SJEM-2015-16/2868	Naresh Kumar S/o Sh. Amrit Lal, #372/14, Sargodha Colony, Jakholi Adda, Kaithal. "For financial assistance in compensation of his deceased son."	1,00,000/-	SDO(C)
	dt.11.06.2015			Kaithal.
69	U.O.No.PS/SJEM-201516/3052	Sonu Kalra S/o Sh. Dev Raj Kalra, #11/511, Rishi Nagar, Sonepat. "For financial assistance for medical treatment being poor."	1,00,000/-	SDO(C) Sonepat.
	dt.30.06.2015			
70	U.O.No.PS/SJEM-201516/3056	Sunita W/o Late Sh. Subhash, #11/37, Lajpat Nagar, Delhi Camp. Sonepat. "For financial assistance for achieving education her children being poor."	1,00,000/-	-do-
	dt.30.06.2015			
71.	U.O.No.PS/SJEM-201516/3060	Lalita Sahani W/o Sh. Rajender Sahani, #27, Shiv Colony, Dewru Road, Gali No. 7, W.No. 9, Sonepat. "For financial assistance for medical treatment being	1,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.30.06.2015	For financial assistance for medical treatment being poor.”		
72.	U.O.No.PS/SJEM-201516/3068	Rohtash S/o Sh. Munshi Ram, #49/16, Rajender Nagar, Sonapat. “For financial assistance for medical treatment being poor.”	50,000/-	-do-
	dt.30.06.2015			
73.	U.O.No.PS/SJEM-201516/3072	Harender Singh S/o Sh. Prahlad, #26/495, West Ram Nagar, Sonapat. “For financial assistance for repair of house being poor.”	1,00,000/-	-do-
	dt.30.06.2015			
74.	U.O.No.PS/SJEM-201516/3076	S.D.O., Model Town, UHBVN, Sonapat. “For shifting of high tension wires passing above residential areas in Sonapat City.”	8,00,000/-	-do-
	dt.30.06.2015			
75.	U.O.No.PS/SJEM-201516/3205	S.D.O., Industrial Area, UHBVN, Sonapat. “For shifting of high tension wires passing above residential areas in Sonapat City.”	5,00,000/-	-do-
	dt.09.07.2015			
76	U.O.No.PS/SJEM-2015-16/3394	Yudhishtir Lal Sharma s/o Sh. Tulsi Dass Sharma # 276/9, Ram Bazzar, W.No.7, Sonapat. “For financial assistance for repair of house being poor.”	50,000/-	SDO(C) Sonapat.
	dt.30.07.2015			
77	U.O.No.PS/SJEM-2015-16/3398	Dhanwanti w/o Late Sh.Sita Ram 114/4, Mohalla Mandi, Sonapat. “For financial assistance for repair of house being poor.”	50,000/-	-do-
	dt.30.07.2015			
78	U.O.No.PS/SJEM-2015-16/3402	Aruna Chandna W/o Sh. Laxman Chandna, #27/14, Ashok Nagar, Sonapat. “For financial assistance for achieving education her children being poor.”	20,000/-	-do-
	dt.30.07.2015			
79	U.O.No.PS/SJEM-2015-16/3406	Varsha Taneja W/o Sh. Rajender Taneja, #755/18, Tara Nagar, Sonapat. “For financial assistance for achieving education her children being poor.”	20,000/-	-do-
	dt.30.07.2015			
80	U.O.No.PS/SJEM-2015-16/3410	Atro W/o Sh. Chander Singh Garhi Brhamnan Mahlana Road, W. No.30, Sonapat. “For financial assistance for repair of house being poor.”	50,000/-	-do-
	dt.30.07.2015			
81	U.O.No.PS/SJEM-2015-16/3414	Prem Singh S/o Sh. Girdhari Lal, #506/29, Vikas Nagar, Sonapat. “For financial assistance for achieving education his children being poor.”	25,000/-	-do-
	dt.30.07.2015			
82	U.O.No.PS/SJEM-2015-16/3418	Surender Kumar S/o Sh. Randhir # 1498, Rajender Nagar, Sonapat. “For financial assistance for repair of house being poor.”	50,000/-	-do-
	dt.30.07.2015			
83	U.O.No.PS/SJEM-2015-16/3422	Krihan S/o Sh. Driyav Singh # 514/26, West Ram Nagar, Sonapat. “For financial assistance for the repair of house being poor.”	20,000/-	-do-
	dt.30.07.2015			
84.	U.O.No.PS/SJEM-2015-16/3426	Hira Lal S/o Sh. Abdul Rau Rishikunj Colony, Dewru Road, W. No.9, Sonapat. “For financial assistance for the medical treatment of his wife being poor.”	50,000/-	-do-
	dt.30.07.2015			
85	U.O.No.PS/SJEM-2015-16/3430	Raj Singh S/o Sh. Jage Ram Vill. Badoli, Distt. Sonapat. “For financial assistance for the medical treatment of his wife being poor.”	50,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.30.07.2015	treatment of his wife being poor.		
86	U.O.No.PS/SJEM-2015-16/3434	Soma Rani W/o Late Sh. Santosh Singh # 2/249, Pathra wali gali, Sonapat. “For financial assistance for the repair of house being widow.”	50,000/-	-do-
	dt.30.07.2015			
87	U.O.No.PS/SJEM-2015-16/3438	Manjeet Kumar S/o Sh. Subhash # 8/22, Parbhu Nagar, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
	dt.30.07.2015			
88	U.O.No.PS/SJEM-2015-16/3442	Kamla W/o Late Sh. Dayanand VPO, Ganaur, Distt. Sonapat. “For financial assistance for achieving education of her children being widow.”	50,000/-	-do-
	dt.30.07.2015			
89	U.O.No.PS/SJEM-2015-16/3446	Haryana Archery Association (Regd. 971),, Faridabad. “For purchase of sports equipment for sport activities.	2,00,000/-	SDO(C)
	dt.30.07.2015	Cancelled		Faridabad
90	U.O.No.PS/SJEM-2015-16/3450	Bhartiya Vidya Bhavan (D.R.A. Bhavan Vidyalaya), Affiliated 2630028, Sector-27-B, Chandigarh. “For purchase of Library books.”	51,000/-	SDO(C)
	dt.30.07.2015			Panchkula
91.	U.O.No.PS/SJEM-2015-16/3805	Shri Radha Krishan Gopal Adarsh Gaushala Society (Regd. 00202). Railway Station Road, Sandal Kalan (Sonapat). “For construction of shed.”	2,51,000/-	SDO(C) Sonapat.
	dt.24.08.2015			
92	U.O.No.PS/SJEM-2015-16/3809	Satyawanti D/o Sh. Chhabildas, #305, Mohalla Kot, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
	dt.24.08.2015			
93.	U.O.No.PS/SJEM-2015-16/3813	Har Bhagwan S/o Sh. Hira Nand, #314, Fez Bazzar, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
	dt.24.08.2015			
94.	U.O.No.PS/SJEM-2015-16/3817	Roshni W/o Sh. Karan Singh, Baiyapur Khurd, Sonapat. “For financial assistance for achieving education her children being poor.”	50,000/-	-do-
	dt.24.08.2015			
95.	U.O.No.PS/SJEM-2015-16/3821	Bimla Devi W/o Sh. Dharampal Singh Vill.- Chatiya Aulia, Distt.-Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
	dt.24.08.2015			
96.	U.O.No.PS/SJEM-2015-16/3825	Kela W/o Late Sh. Sanjay Kashyap Vill. Lahrada, Distt.-Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
	dt.24.08.2015			
97.	U.O.No.PS/SJEM-2015-16/3829	Hukam Kaur W/o Late Sh. Jagdish Singh, #330/26, West Ram Nagar, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
	dt.24.08.2015			
98.	U.O.No.PS/SJEM-2015-16/3833	Pataso Devi W/o Sh. Sant Ram, W.No. 3, Dhanak basti, Kot Mohalla, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
	dt.24.08.2015			
99.	U.O.No.PS/SJEM-2015-16/3837	Sudesh Kumar S/o Sh. Hoilal, Gali No.11, Basti Dhanakan, Kot Mohalla, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.24.08.2015			
100.	U.O.No.PS/SJEM-2015-16/3841	Jai Pal S/o Sh. Tara Chand, W.No. 3, Dhanak Basti, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
	dt.24.08.2015			
101.	U.O.No.PS/SJEM-2015-16/3845	Krishan Kumar S/o Sh. Laxman Singh Pargati Nagar, Sonapat. “For financial assistance for the repair of house being poor.”	1,00,000/-	-do-
	dt.24.08.2015			
102.	U.O.No.PS/SJEM-2015-16/3849	Balraj S/o Sh. Tara Chand W.No. 3,Gali No.7, Dhanak Basti, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
	dt.24.08.2015			
103.	U.O.No.PS/SJEM-2015-16/3853	Bharti W/o Late Sh. Rai Singh, Gali No. 11, Kot Mohalla, Sonapat. “For financial assistance for the repair of house being widow/poor.”	50,000/-	-do-
	dt.24.08.2015			
104.	U.O.No.PS/SJEM-2015-16/3857	Mohan Lal S/o Sh. Chandan Lal W.No. 3, Gali No. 12, Dhanak Basti, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
	dt.24.08.2015			
105.	U.O.No.PS/SJEM-2015-16/3861	Ratni Devi W/o Late Sh. Nafe Singh, Vill. Sandal khurd, Distt.-Sonapat. “For financial assistance for the repair of house being widow/poor.”	50,000/-	-do-
	dt.24.08.2015			
106.	U.O.No.PS/SJEM-2015-16/3865	Shakuntla Sewa Samiti (Regd.538) Purkhas (Sonapat). “For the purchase of sewing machine.”	1,00,000/-	-do-
	dt.24.08.2015			
107.	U.O.No.PS/SJEM-2015-16/3869	Amrik Kaur W/o Sh. Daljeet Singh, W.No.21, Narender Nagar, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
	dt.24.08.2015			
108.	U.O.No.PS/SJEM-2015-16/3873	Poonam W/o Late Sh. Mukesh 13, Chint Purani Colony, Sonapat. “For financial assistance for achieving Education her children being widow/poor.”	1,00,000/-	-do-
	dt.24.08.2015			
109.	U.O.No.PS/SJEM-2015-16/3877	Santosh W/o Sh. Om Parkash W.No. 5, Sunder Savri, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
	dt.24.08.2015			
110.	U.O.No.PS/SJEM-2015-16/3881	Om Kali W/o Late Sh. Brij Mohan Vill.-Paldi Kalan, Teh.-Rai, Distt.-Sonapat. “For financial assistance for the repair of house being widow/poor.”	50,000/-	-do-
	dt.24.08.2015			
111.	U.O.No.PS/SJEM-2015-16/3885	Shri Shwetamber jain Sthanak Trust (Regd.3824), Bada Halwai Hatta, Sonapat. “For construction of Hall.”	10,00,000/-	-do-
	dt.24.08.2015			
112.	U.O.No.PS/SJEM-2015-16/3889	Deepak Gupta S/o Sh. Ragunath 5/533, Indra Colony, Sonapat. “For financial assistance for achieving education his children being poor.”	50,000/-	-do-
	dt.24.08.2015			
113.	U.O.No.PS/SJEM-2015-16/3893	Brham Dutt S/o Sh. Ratti Ram 1410/16, Rajender Nagar, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.24.08.2015	or house being poor.		
114.	U.O.No.PS/SJEM-2015-16/3901	Bhagwan Parshuram Ashram Sewa Samiti (Regd. 2723), Sec-7 A, Rohtak Road, Gohana (Sonapat). "For construction of hall."	10,00,000/-	SDO(C) Gohana
	dt.24.08.2015			
115	U.O.No.PS/SJEM-2015-16/3897	Sohan Lal S/o Sh. Har Gobind, #375/13, Jagdish Colony, Hansi (Hisar). "For financial assistance for the repair of house being poor."	1,00,000/-	SDO(C) Hansi
	dt.24.08.2015			
116	U.O.No.PS/SJEM-2015-16/3906	Deputy Commissioner, Rohtak. "To distribute Prizes & Sweets Children, who took part in Parade & Cultural Programme on Independence Day 2015."	2,00,000/-	SDO(C) Rohtak.
	dt.25.08.2015			
117	U.O.No.PS/SJEM-2015-16/5630	Panchkula Gaushala Trust(Regd.), #212, Sec-6, Panchkula. "For the construction of Shed."	5,00,000/-	SDO(C) Panchkula
	dt.19.10.2015			
118	U.O.No.PS/SJEM-2015-16/5634	Mahavir Mittal S/o Sh. Dalip Chand, #850/17, Basant Vihar, Jind. "For financial assistance for medical treatment of his mother being poor."	75,000/-	SDO(C) Jind.
	dt.19.10.2015			
119	U.O.No.PS/SJEM-2015-16/5638	Maha Kameswar Mandir Sewa Samiti, (Regd.), Sector-15, Sonapat. "For Construction of Community Hall for the use of Community as a whole."	2,51,000/-	SDO(C) Sonapat.
	dt.19.10.2015			
120	U.O.No.PS/SJEM-2015-16/5642	Jai Shree Shyam Gaushala Samiti (Regd.), Vill.-Nijampur, Teh.Gohana, Distt.-Sonapat. "For construction of hall."	2,51,000/-	SDO(C) Gohana.
	dt.19.10.2015			
121	U.O.No.PS/SJEM-2015-16/5646	Manav Millan Society (Regd.) Sonapat, #76, Sector-15, Sonapat. "For purchase of books/blanket for distribution amongst poor children/BPL families."	1,00,000/-	SDO(C) Sonapat.
	dt.19.10.2015			
122	U.O.No.PS/SJEM-2015-16/5650	Rajender Singh S/o Sh. Thambu Ram, Village-Badwasni, Distt.-Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
	dt.19.10.2015			
123.	U.O.No.PS/SJEM-2015-16/5654	Preeti W/o Late Sh. Krishan Kumar, Hem Nagar, Near Devi Dass, Sonapat. "For financial assistance for achieving education her children being poor/widow."	30,000/-	-do-
	dt.19.10.2015			
124.	U.O.No.PS/SJEM-2015-16/5658	Anita W/o Late Sh. Jagdish Vijay Nagar, Gohana Road, Sonapat. "For financial assistance for the repair of house being poor/widow."	50,000/-	-do-
	dt.19.10.2015			
125.	U.O.No.PS/SJEM-2015-16/5662	Anil S/o Sh. Dilbag, #1159, Lal Darwaja, Near Chaupal, Sonapat. "For financial assistance for medical treatment of his son being poor."	50,000/-	-do-
	dt.19.10.2015			
126.	U.O.No.PS/SJEM-2015-16/5666	Mohan Sharma S/o Sh.Ram Narayan Vikas Nagar, Murthal Road, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
	dt.19.10.2015			
127.	U.O.No.PS/SJEM-2015-16/5670	Santosh W/o Late Sh. Subhash, #726, W.No.27, Sonapat. "For financial assistance for the repair of house being poor/widow."	50,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.19.10.2015	house being poor/widow.		
128.	U.O.No.PS/SJEM-2015-16/5674	Sushma W/o Sh. Devender #765, Kheri Damkan, Sonapat. "For financial assistance for medical treatment of his son being poor."	1,00,000/-	SDO(C) Gohana
	dt.19.10.2015			
129	U.O.No.PS/SJEM-2015-16/5678	Sonam W/o Sh. Deepak Vill.-Purkhas, Distt.-Sonapat. "For financial Assistance for medical treatment of his son being poor."	50,000/-	SDO(C) Ganaur
	dt.19.10.2015			
130	U.O.No.PS/SJEM-2015-16/5682	Vinay S/o Sh. Ajit Kumar, #527/18, New Tara Nagar, Sonapat. "For financial Assistance for achieving education his children being poor."	30,000/-	SDO(C) Sonapat
	dt.19.10.2015			
131	U.O.No.PS/SJEM-2015-16/5686	Bandi Chod Shree Shree 1008 Gisa Sant Ashram welfare Samiti (Regd.451). Distt.-Sonapat. "For installation of Submersible for the use of general public."	2,00,000/-	-do-
	dt.19.10.2015			
132.	U.O.No.PS/SJEM-2015-16/5690	Amrik Rani W/o Sh.Daljeet Singh, #531/21, Narender Nagar, Sonapat. "For financial assistance for repair of house being poor."	50,000/-	-do-
	dt.19.10.2015			
133.	U.O.No.PS/SJEM-2015-16/5694	Sanjay Kumar S/o Sh. Kawarpal, #2287, Vishal Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
	dt.19.10.2015			
134.	U.O.No.PS/SJEM-2015-16/5698	Babita W/o Late Sh. Phool Kumar, Kabirpur, W.No.20, Distt.-Sonapat. "For financial assistance for the repair of house being poor/wodow."	50,000/-	-do-
	dt.19.10.2015			
135.	U.O.No.PS/SJEM-2015-16/5702	Raksha W/o Sh. Nitin, #16/80, Rajender Nagar, Sonapat. "For financial assistance for repair of house being poor."	25,000/-	-do-
	dt.19.10.2015			
136.	U.O.No.PS/SJEM-2015-16/5706	Anita W/o Late Sh. Narender Shastri Colony, W.No.31, Sonapat. "For financial assistance for repair of house being poor/widow."	50,000/-	-do-
	dt.19.10.2015			
137.	U.O.No.PS/SJEM-2015-16/5710	Anil Dhawan S/o Sh. Ram Prakash Dhawan,#128/4, Mohalla Mandi, Sonapat. "For financial assistance for medical treatment being poor."	50,000/-	-do-
	dt.19.10.2015			
138.	U.O.No.PS/SJEM-2015-16/5714	Pardeep S/o Sh.Gopal Kishan, #131/4, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
	dt.19.10.2015			
139.	U.O.No.PS/SJEM-2015-16/5718	Tufan Singh S/o Sh. Mahender Kumar, #490/28, Dev Nagar, Sonapat. "For financial assistance for medical treatment being poor."	50,000/-	-do-
	dt.19.10.2015			
140.	U.O.No.PS/SJEM-2015-16/5722	Paliwal Brahman Samaj, Sonapat. (Regd.) "For construction of Community hall."	5,00,000/-	-do-
	dt.19.10.2015			
141.	U.O.No.PS/SJEM-2015-16/5726	Yamuna Devi W/o Sh. Lal Bahadur, VPO-Bahargarh, Distt.-Sonapat. "For financial assistance for the repair of house being poor."	30,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.19.10.2015	or house being poor.		
142.	U.O.No.PS/SJEM-2015-16/5730	Parmatma Kanwar S/o Sh. Hosila Kanwar,#246, W.No.18, Sonapat. "For financial assistance for medical treatment of his son being poor."	1,00,000/-	-do-
	dt.19.10.2015			
143.	U.O.No.PS/SJEM-2015-16/5734	Ram Niwas S/o Sh. Brhmanand, W.No.2, Purani Mandi Khari Kui, Sonapat. "For financial assistance for the repair of house being poor."	1,00,000/-	-do-
	dt.19.10.2015			
144.	U.O.No.PS/SJEM-2015-16/5738	Shree 1008 Bhagwan Adinath Digamber Jain Charitable Trust.(Regd.), Distt.-Bhiwani. "For construction of additional rooms."	5,00,000/-	SDO(C) Charkhi Dadri.
	dt.19.10.2015			
145	U.O.No.PS/SJEM-2015-16/5794	Haryana Archery Association (Regd.), Distt.-Sirsa. "For purchase of sports equipment for sport activities.	2,00,000/-	SDO(C) Sirsa.
	dt.26.10.2015			
146	U.O.No.PS/SJEM-2015-16/5984	Lakhwinder Kaur W/o Sh. Chamkar Singh, Vill. Channalhri, P.O.Malakpur, Tehsil Pehowa, Distt. Kurukhetra. "For financial assistance for the repair of house being poor.	1,00,000/-	SDO(C) Pehowa
	dt.6.11.2015			
147	U.O.No.PS/SJEM-2015-16/6146	Sant Nirankari Mandal (Regd.) Sonapat. " For construction of Community Hall."	5,00,000/-	SDO(C) Sonapat.
	dt.24.11.2015			
148	U.O.No.PS/SJEM-2015-16/6150	Kashyap Vikash Manch (Regd.) # 1058/29, vikash Nagar, Gali No. 3, Kakroi Road, Sonapat. " For construction of Dharamshala to be used by general public."	10,00,000/-	-do-
	dt.24.11.2015			
149	U.O.No.PS/SJEM-2015-16/6156	Srutikarta Ashram Sewa Samiti(Regd.) Vill. Kathora, Teh. Gohana, Distt. Sonapat. " For construction of library."	2,50,000/-	SDO(C) Gohana
	dt.24.11.2015			
150	U.O.No.PS/SJEM-2015-16/6160	Rajesh S/o Sh. Sant Ram Vill. Kabirpur, Distt. Sonapat. " For Financial assistance for medical treatment of his daughter being poor."	1,00,000/-	SDO(C) Sonapat
	dt.24.11.2015			
151	U.O.No.PS/SJEM-2015-16/6164	Ramdhan S/o Sh. Hari Ram Mahavir Colony, W. No. 9, Kharkhoda, Sonapat. " For Financial assistance for the repair of house being poor."	1,00,000/-	SDO(C) Kharkhoda
	dt.24.11.2015			
152	U.O.No.PS/SJEM-2015-16/6168	Dalip Kumar S/o Sh. Subhash Chander # 320, Mashad Mohalla, Sonapat. " For Financial assistance for the repair of house being poor."	1,00,000/-	SDO(C) Sonapat
	dt.24.11.2015			
153	U.O.No.PS/SJEM-2015-16/6172	Vinod S/o Late Sh.Rajender Tara Colony, Ganaur, Sonapat. " For Financial assistance for the repair of house being poor."	50,000/-	SDO(C) Ganaur
	dt.24.11.2015			
154	U.O.No.PS/SJEM-2015-16/6176	Suman Devi W/o Sh. Kushji # 609/29, Subhash Nagar, Sonapat. " For Financial assistance for achieving education of her children being poor."	1,00,000/-	SDO(C) Sonapat
	dt.24.11.2015			
155	U.O.No.PS/SJEM-2015-16/6181	Anil S/o Sh. Hari Om VPO. Badoli, Distt. Sonapat. "For Financial assistance for medical treatment of his daughter being poor"	1,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.24.11.2015	daughter being poor.		
156.	U.O.No.PS/SJEM-2015-16/6185	Meena Devi W/o Sh. Mohan Sarswati Vihar, Gali No.7, W. No. 30, Sonapat. “ For Financial assistance for achieving education of her grand-daughter being poor.”	50,000/-	-do-
	dt.24.11.2015			
157.	U.O.No.PS/SJEM-2015-16/6189	Charan Singh S/o Sh.Rattan Singh #26/131, Brham Nagar, Jogiyan Mohalla, W. No.24, Sonapat. “ For Financial assistance for repair of house being poor.”	50,000/-	-do-
	dt.24.11.2015			
158.	U.O.No.PS/SJEM-2015-16/6193	Saroj W/o Sh. Dharampal Vill. Mahra (Jun), Distt. Sonapat. “ For Financial assistance for medical treatment being poor.”	30,000/-	-do-
	dt.24.11.2015			
159.	U.O.No.PS/SJEM-2015-16/6197	Sheetal W/o Late Sh. Ashok Kumar Bhagatpura, Parmod Bhagar Wali Gali, Sonapat. “ For Financial assistance for repair of house being poor.”	50,000/-	-do-
	dt.24.11.2015			
160.	U.O.No.PS/SJEM-2015-16/6201	Yasoda Nanda Shri Krishan Gaushala (Regd.) Vill. Kamaspur, Distt. Sonapat. “ For construction of shed.”	2, 50,000/-	SDO(C) Sonapat
	dt.24.11.2015			
161	U.O.No.PS/SJEM-2015-16/6221	Vinod S/o Sh. Rajender Park Colony, Balmiki Basti, Namste Chowk, Ganaur, Sonapat. “ For Financial assistance for the repair of house being poor.”	50,000/-	SDO(C) Ganaur
	dt. 24.11.2015			
162	U.O.No.PS/SJEM-2015-16/6205	Shri Digamber Jain Shiksha parcharni Sabha (Regd.) Gohana, Sonapat. “ For purchase of Library books.”	2, 50,000/-	SDO(C) Gohana
	dt. 24.11.2015			
163	U.O.No.PS/SJEM-2015-16/6209	Gramin yuva Vikas Mandal (Regd. 1506) Kirmach (Kurukshetra). “ For development of sports activities & purchase of sports material.”	2, 50,000/-	SDO(C) Kurukshetra
	dt. 24.11.2015			
164	U.O.No.PS/SJEM-2015-16/6213	Sonia Bholla W/o Sh. Naresh Bholla # 1313, Sector-15, Faridabad. “ For Financial assistance for achieving education her children being poor.”	1,00,000/-	SDO(C) Faridabad
	dt. 24.11.2015			
165	U.O.No.PS/SJEM-2015-16/6217	Kamdheni Gowdham (Regd. No. 4523) Vill. Bissar-Akbarpur, Teh. Tauru, Distt. Nuh-Mewat. “ For construction of Shed and purchase of fodder.”	5,00,000/-	SDO(C) Nuh-Mewat
	dt. 24.11.2015			
166	U.O.No.PS/SJEM-2015-16/6229	Parkash Chand S/o Sh. Gasita Ram W. No. 4, Near M.C., Office, Hodal Badkali Road, Punhana (Mewat). “ For Financial assistance for the repair of house being poor.”	1,00,000/-	SDO(C) Firozpur Jhirka
	dt. 24.11.2015			
167	U.O.No.PS/SJEM-2015-16/6225	Sushma W/o Sh. Rakesh Vill. Gindharan Kalan, Near Kalanaur (Rohtak). “ For Financial assistance for the repair of house being poor.”	50,000/-	SDO(C) Rohtak
	dt. 24.11.2015			
168	U.O.No.PS/SJEM-2015-16/6233	Shri Krishan Gaushala Charitable Trust (Regd.) Vill. Saketri, Distt. Panchkula. “For construction of Shed.”	2,50,000/-	SDO(C) Panchkula
	dt. 24.11.2015			
169.	U.O.No.PS/SJEM-2015-16/6254	Hukam Singh S/o Sh. Lahri Singh, #71/26, Brham Nagar, Jogiyan Mohalla, Sonapat. “For financial assistance for the repair of house being poor.”	1,00,000/-	SDO(C) Sonapat.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.26.11.2015	assistance for the repair of house being poor.		
170	U.O.No.PS/SJEM-2015-16/6258	Parmod Kumar Gupta S/o Sh. Kisan Gupta, #154/11,Kishanpura, Ganaur, Sonapat. "For financial assistance for medical treatment being poor."	1,00,000/-	SDO(C) Ganaur.
	dt.26.11.2015			
171	U.O.No.PS/SJEM-2015-16/6372	Executive Officer, M.C., Sonapat. "For Earth filling/Renovation of rooms and Construction of Main Gate of Govt. Primary School, Vill. Kalupur, Distt.-Sonapat."	10,00,000/-	SDO(C) Sonapat.
	dt.1.12.2015			
172	U.O.No.PS/SJEM-2015-16/6377	Executive Officer, M.C., Sonapat. "For construction of Hall at Govt. High School, Vill.-Garhi Ghasita, Distt.-Sonapat."	5,00,000/-	-do-
	dt.1.12.2015			
173.	U.O.No.PS/SJEM-2015-16/6382	Rajbala W/o Sh. Roshan Lal, Aggarwal Colony, Near Parbhu Nagar Mandi, Nav Jiwan Dental Hospital, Sonapat. "For financial assistance for achieving education of her children being poor."	1,00,000/-	-do-
	dt.2.12.2015			
174.	U.O.No.PS/SJEM-2015-16/6455	Executive Officer, M.C., Sonapat. " For installation of statue of the following Names in Sonapat City:- (1) Shri Lal Bahadur Shastri, (2) Bhagwan Parshuram Ji (3)Shaheed Bhagat Singh, (4) Shri Lala Lajpat Rai, (5) Shri Madan Lal Dhingra, (6) Bhagwan Maharishi Valmiki."	10,00,000/-	SDO(C) Sonapat.
	dt.10.12.2015			
175	U.O.No.PS/SJEM-2015-16/6459	Ashok Kumar S/o Sh. Budhi Parkash # 706/2, Sonapat Near Urban Coop. Bank, Sonapat. " For Financial assistance for the repair of house being poor."	1,00,000/-	-d0-
	dt.10.12.2015			
176.	U.O.No.PS/SJEM-2015-16/6463	Shri Ram Sewa Trust (Regd. No. 543), Kharkhoda (Sonapat). " For reconstruction of Community Hall."	5,00,000/-	-d0-
	dt.10.12.2015			
177.	U.O.No.PS/SJEM-2015-16/6467	Executive Officer, M.C., Sonapat. " For construction of rooms in Jogi Chaupal at W. No. 24, Brham Nagar, Sonapat."	5,00,000/-	-d0-
	dt.10.12.2015			
178.	U.O.No.PS/SJEM-2015-16/6471	Gohana Swarnkar Sangh (Regd. 474) Old Anaj Mandi, Gohana (Sonapat). " For reconstruction of Community Hall."	2,50,000/-	SDO(C) Gohana
	dt.10.12.2015			
179	U.O.No.PS/SJEM-2015-16/6475	Sardha W/o Sh. Rajesh # 174, Jiwan Nagar, Near Hanuman Mandir, Sonapat. " For Financial assistance for achieving education to her children being poor."	50,000/-	SDO(C) Sonapat
	dt.10.12.2015			
180	U.O.No.PS/SJEM-2015-16/6479	Sanjay S/o Late Sh. Mool Chand # 143, Indra Colony, Sonapat. " For Financial assistance for the repair of house being poor."	1,00,000/-	-do-
	dt.10.12.2015			
181.	U.O.No.PS/SJEM-2015-16/6483	Rekha Sharma W/o Sh. Girish Sharma # 232, Sector-15, Sonapat. " For Financial assistance for medical treatment of her husband being poor."	1,00,000/-	-do-
	dt.10.12.2015			
182.	U.O.No.PS/SJEM-2015-16/6487	Ashok Kumar S/o Sh. Hira Nand # 396, Fez Bazzar, W. No. 7, Sonapat. " For Financial assistance for repair of house being poor."	1,00,000/-	-do-
	dt.10.12.2015			
183.	U.O.No.PS/SJEM-2015-16/6491	Suresh Kumar S/o Sh. Kalu Ram # 238, Jhandi Wali Gali, Mashad Mohalla, Sonapat. " For Financial assistance for repair of house being poor."	50,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.10.12.2015	assistance for repair of house being poor.		
184.	U.O.No.PS/SJEM-2015-16/6495	Radha Krishan S/o Sh. Dhara Singh Vill. Barona, Teh. Kharkhoda, Distt. Sonapat. “ For Financial assistance for repair of house being poor.”	51,000/-	SDO(C) Kharkhoda
	dt.10.12.2015			
185	U.O.No.PS/SJEM-2015-16/6499	Bindu W/o Sh. Raj Mohan Vill. Dhaub, Distt. Rohtak. “ For Financial assistance for repair of house being poor.”	50,000/-	SDO(C) Rohtak
	dt.10.12.2015			
186	U.O.No.PS/SJEM-2015-16/6503	Shri Digamber Jain Ahinsha Dharmarth Trust (Regd.) Mithapur (Ambala). “For reconstruction of Hall.”	5,00,000/-	SDO(C) Barara
	dt.10.12.2015			
187	U.O.No.PS/SJEM-2015-16/291	Sunita W/o Sh. Ramesh Kumar , Lal Darwaja, Valmiki Basti, W.No. 5, Sonapat. “Financial assistance for the repair of house being poor.”	50,000/-	SDO(C) Sonapat.
	dt.05.02.2016			
188	U.O.No.PS/SJEM-2015-16/295	Bal Kishan S/o Sh. Sube Singh, New Market, Near Durga Mandir, Kakroi Road, Sonapat. “Financial assistance for the repair of house being poor.”	1,00,000/-	-do-
	dt.05.02.2016			
189	U.O.No.PS/SJEM-2015-16/299	Mamta Kumari W/o Late Sh. Vikram Kumar, # 807/30, Mehlana Road, Naryani Mata Mandir, Near Sec-23, Sonapat. “Financial assistance for the repair of house being poor/widow.”	1,00,000/-	-do-
	dt.05.02.2016			
190.	U.O.No.PS/SJEM-2015-16/303	Nutan Devi C/o Sh. Narender Gupta, # 161/23, Sonapat. “Financial assistance for the repair of house being poor.”	1,00,000/-	-do-
	dt.05.02.2016			
191.	U.O.No.PS/SJEM-2015-16/307	Yusuf S/o Sh. Rafiq Ahmed, # 719/31, Pargati Nagar, Sonapat. “Financial assistance for the repair of house being poor.”	50,000/-	-do-
	dt.05.02.2016			
192.	U.O.No.PS/SJEM-2015-16/311	Kanta Jain W/o Sh. Subhash Jain, Shyam Nagar, Gali No. 2, Sonapat. “Financial assistance for the repair of house being poor.”	50,000/-	-do-
	dt.05.02.2016			
193.	U.O.No.PS/SJEM-2015-16/315	Samaj Kalayan Parshid (Regd.), Vill. Rohat, Distt.- Sonapat. “For the purchase books / blanket for distribution amongst poor children/ BPL family.”	1,00,000/-	-do-
	dt.05.02.2016			
194	U.O.No.PS/SJEM-2015-16/319	Kumaon Sabha (Regd. 1652), Sonapat.	5,00,000/-	-do-
	dt.05.02.2016	“For construction of Community Hall.”		
195	U.O.No.PS/SJEM-2015-16/323	Executive Officer, M.C., Sonapat.. “For construction of Platform / Shed. Samsan Ghat in the Vill. Bandepur (W.No. 21), Distt.-Sonapat.”	4,00,000/-	-do-
	dt.05.02.2016			
196.	U.O.No.PS/SJEM-2015-16/327	Executive Officer, M.C., Sonapat. “For purchase of Bucket type Sewer Cleaning Machine.”	5,50,000/-	-do-
	dt.05.02.2016			
197.	U.O.No.PS/SJEM-2015-16/331	Executive Officer, M.C., Sonapat.	7,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.05.02.2016	“ i) For purchase of Tractor with Tractor Mounted Jetting.		
		ii)For Suction Machine for clearing storm water line & Sewer line.”		
198.	U.O.No.PS/SJEM-2015-16/335	Kanta Devi W/o Late Sh. Ramesh Kumar, Vill.- Badwasni, Distt. Sonapat. “Financial assistance for medical treatment being poor/widow.”	50,000/-	-do-
	dt.05.02.2016			
199.	U.O.No.PS/SJEM-2015-16/339	Narender S/o Sh. Abhey Ram, Vill. Silana, Teh. Kharkhoda, Distt. Sonapat. “Financial assistance for achieving education his children being poor/handicapped.”	50,000/-	SDO(C) Kharkhoda.
	dt.05.02.2016			
200	U.O.No.PS/SJEM-2015-16/343	Rajender S/o Sh. Moji Ram, W.No. 1, Jatwara, Sonapat. “Financial assistance for the repair of house being poor.”	50,000/-	SDO(C) Sonapat.
	dt.05.02.2016			
201	U.O.No.PS/SJEM-2015-16/347	Executive Officer, M.C., Sonapat.	20,00,000/-	SDO(C) Sonapat.
	dt.05.02.2016	“For the construction of streets :-		
		1. From the house of Sh. Roshan to Sh. Rajesh Fouji in W.No.30, Gali No. 23, Mayur Vihar, Sonapat.		
		2. From the house of Sh. Vinod to Sh. Sanju in W.No. 30, Gali No. 22, Mayur Vihar, Sonapat.		
		(Rs.10.00 Lacs each)”		
202	U.O.No.PS/SJEM-2015-16/351	Veer Singh S/o Sh. Chattar Singh, # 390/18, New Tara Nagar, Sonapat. “Financial assistance for the repair of house being poor.”	50,000/-	-do-
	dt.05.02.2016			
203.	U.O.No.PS/SJEM-2015-16/355	Naitik Sanskar Siksha Sewa Samiti (Regd. 00150), Swami Krishana Nand Ashram, Bhagat Singh Colony, Sonapat. “For purchase of blanket for distribution amongst BPL families.”	50,000/-	-do-
	dt.05.02.2016			
204	U.O.No.PS/SJEM-2015-16/359	Chandergupt S/o Sh. Munni Ram Jain, W.No. 2, Devi Nagar, Gohana (Sonapat). “Financial assistance for compensative the loss /damage due to the fire accident of his shop.”	1,00,000/-	-do-
	dt.05.02.2016			
205	U.O.No.PS/SJEM-2015-16/363	Daljeet S/o Sh. Rajender, Vill. Udeshipur, Teh. Ganaur, Distt. Sonapat. “Financial assistance for compensative the loss /damage due to the fire accident of his shop.”	1,00,000/-	SDO(C) Ganaur.
	dt.05.02.2016			
206	U.O.No.PS/SJEM-2015-16/367	Rama Shankar S/o Sh. Ram Jas, # 529/18, New Tara Nagar, Sonapat. “Financial assistance for the repair of house being poor.”	50,000/-	SDO(C) Sonapat.
	dt.05.02.2016			
207	U.O.No.PS/SJEM-2015-16/371	Dharamsut Welfare Association (Regd. 00919) Vill. Shahpur Turk, Distt. Sonapat. “For purchase of blanket for distribution amongst BPL families.”	1,00,000/-	-do-
	dt.05.02.2016			
229	U.O.No.PS/SJEM-2015-16/509	The Ambedkar Educational Society (Regd. No.0303), Kakroi Road, Sonapat. “For the renovation of rooms.	2,50,000/-	-do-
	dt.09.02.2016			
230.	U.O.No.PS/SJEM-2015-16/513	Sushil S/o Sh. Raj Singh, Vill. Mohana, Distt. Sonapat. “For financial assistance for achieving education of his children being poor.”	1,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.09.02.2016	children being poor.		
231.	U.O.No.PS/SJEM-2015-16/518 dt.09.02.2016	Ram Ratti W/o Sh. Ashok, Arya Nagar, W. No.24, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
232.	U.O.No.PS/SJEM-2015-16/522 dt.09.02.2016	Parmeshwari W/o Late Sh. Ram Karan # 288, Vill. Jatthi Kalan, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
233	U.O.No.PS/SJEM-2015-16/526 dt.09.02.2016	Shri Sunder Kand Yaug Samiti (Regd. 555) # 20, Geeta Colony, Sonapat. "For free health camp and distribution free medicine to poor families."	2,00,000/-	-do-
234.	U.O.No.PS/SJEM-2015-16/423 dt.05.02.2016	Chief Administrator, HUDA, Panchkula. "For const. of shed in Community Centres Sector-14,15, 23, Sonapat. (Rs.5.00 lac each Sector)	15,00,000/-	SDO(C) Panchkula
235	U.O.No.PS/SJEM-2015-16/428 dt.05.02.2016	Chief Administrator, HUDA, Panchkula. "For installation of Interlocking Tiles in various Park of Sonapat City."	10,00,000/-	-do-
236	U.O.No.PS/SJEM-2015-16/433 dt.05.02.2016	Balinder S/o Sh. Ram Swaroop W. No. 18, Subhash Nagar, Narwana (Jind). "For financial assistance for achieving education of his children being poor."	50,000/-	SDO(C) Narwana
237	U.O.No.PS/SJEM-2015-16/437 dt.05.02.2016	Sunita Rani W/o Late Sh. उष्टि लाल # 1039, Guru Arjun Nagar, HUDA Road, Yamuna Nagar. "For financial assistance for achieving education of her children being poor."	1,00,000/-	SDO(C) Yamuna Nagar
238	U.O.No.PS/SJEM-2015-16/441 dt.05.02.2016	Indian Media Centre-Haryana (Regd. No. 79-2007-08 SIRSA), Ramkishan Niketan, Vikas Nagar, Hathwala Road, Samalkha Panipat. "For purchase of Computers/UPS/Printer for promotion of media activity."	2,00,000/-	SDO(C) Samalkha
239	U.O.No.PS/SJEM-2015-16/445 dt.05.02.2016	Vipin Kumar S/o Sh. Ved Parkash, Vill. Phoosgarh, Tehsil Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	1,00,000/-	SDO(C) Karnal
240	U.O.No.PS/SJEM-2015-16/449 dt.05.02.2016	Chander Parkash S/o Sh. Desh Raj, Vill. Phooshgarh, Tehsil Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	1,00,000/-	-do-
241	U.O.No.PS/SJEM-2015-16/489 dt.09.02.2016	Gurmeet Singh S/o Sh.Raj Kumar, Vill. Dhanokheri, Distt. Karnal. "For financial assistance for the repair of house being poor."	1,00,000/-	-do-
242.	U.O.No. PS/SJEM-2015-16/632 dt.10.02.16	Rajesh S/o Sh. Dariyav Singh, # 172, W.No. 22, Sonapat. "For financial assistance for the repair of house being poor."	1,00,000/-	SDO(C) Sonapat.
243	U.O.No. PS/SJEM-2015-16/636 dt.10.02.16	Shri Shankar Kui Mandir Sabha (Regd. 444), Kami Road, Sonapat. "For construction of Community Hall."	5,00,000/-	-do-
244.	U.O.No. PS/SJEM-2015-16/640 dt.10.02.16	Neelam W/o Sh. Darshan, Vill. Badwasni, Distt. Sonapat. "For financial assistance for the repair of house being poor."	1,00,000/-	-do-
245.	U.O.No. PS/SJEM-2015-16/644 dt.10.02.16	Meena W/o Sh. Krishan, Vill. Badwasni, Distt. Sonapat. "For financial assistance for the repair of house being poor."	1,00,000/-	-do-
246.	U.O.No. PS/SJEM-2015-16/648 dt.10.02.16	Mahavir S/o Sh. Hari Kishan, # 605/25, West Ram Nagar, Gali No. 5, Sonapat. "For financial assistance for the repair of house being poor."	1,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
247.	U.O.No. PS/SJEM-2015-16/652 dt.10.02.16	Sandeep S/o Sh. Ram Chander, # 575/27, Subhash Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
248.	U.O.No. PS/SJEM-2015-16/656 dt.10.02.16	Ram Parshad S/o Sh. Ram Lal, Kirti Nagar, Kalupur W.No. 25, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
249.	U.O.No. PS/SJEM-2015-16/660 dt.10.02.16	Pardeep S/o Sh. Jagdish Chander, #59/28, Sham Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
250.	U.O.No. PS/SJEM-2015-16/664 dt.10.02.16	Monika Devi W/o Late Sh. Pawan Kumar, #120/21, Patel Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
251.	U.O.No. PS/SJEM-2015-16/668 dt.10.02.16	Satish Kumar S/o Sh. Ram Kumar, Vill. Badwasni, Distt. Sonapat. "For Financial assistance for the repair of house being poor."	30,000/-	-do-
252.	U.O.No. PS/SJEM-2015-16/672 dt.10.02.16	Sunita W/o Late Sh. Jai Kishan, # 494/28, Sham Nagar, Sonapat. "For Financial assistance for achieving financial independence for house being poor."	30,000/-	-do-
253.	U.O.No. PS/SJEM-2015-16/676 dt.10.02.16	Surender S/o Sh. Pale Ram, Vill. Purkhas, Teh. Ganaur, Distt. Sonapat. "For financial assistance for the repair of house being poor."	30,000/-	-do-
254.	U.O.No. PS/SJEM-2015-16/680 dt.10.02.16	Yamuna W/o Sh. Lal Bahadur, Vill. Bahalgarh, Distt. Sonapat. "For financial assistance for compensate the loss of house being poor."	50,000/-	-do-
255.	U.O.No. PS/SJEM-2015-16/692 dt.22.02.16	Neeraj S/o Sh. Dai Ram, #1015/13, Janta Colony, Sonapat. "For financial assistance for the medical treatment being poor."	1,00,000/-	-do-
256.	U.O.No.PS/SJEM-2015-16/423 dt.05.02.2016	Commissioner, Municipal Corporation, Sonapat. "For const. of shed in Community Centres Sector-14,15, 23, Sonapat. (Rs.5.00 lac each Sector)	15,00,000/-	SDO(C) Sonapat
257.	U.O.No.PS/SJEM-2015-16/428 dt.05.02.2016	Commissioner, Municipal Corporation, Sonapat. "For installation of Interlocking Tiles in various Park of Sonapat City."	10,00,000/-	-do-
258.	U.O.No. PS/SJEM-2015-16/696 dt.22.02.16	Sarswati Siksha Samiti (Regd. 06/15-B/153), Gaushala Road, Beri (Jhajjar). "For construction of rooms."	5,00,000/-	SDO(C) Beri
259.	U.O.No. PS/SJEM-2015-16/817 dt.02.02.16	Darshan W/o Late Sh. Suresh Kumar, Vill.-Garhi Ghasita, Distt.-Sonapat. "For financial assistance for the renovation of house being poor."	50,000/-	SDO (C) Sonapat.
260.	U.O.No. PS/SJEM-2015-16/821 dt.02.02.16	Vinod Kumar Tiwari S/o Sh. Shabah Tiwari, Rajeev Nagar, Distt.-Sonapat. "For financial assistance for the renovation of house being poor."	1,00,000/-	-do-
261.	U.O.No.PS/ SJEM-2015-16 /882 dt.11.02.16	Om Prakash S/o Sh. Rajbir Singh, VPO. Lahrada, Distt.-Sonapat. "For financial assistance for the repair of house being poor."	1,00,000/-	SDO (C) Sonapat.
262.	U.O.No. PS/ SJEM-2015-16 /886 dt.11.02.16	Satish S/o Sh. Sita Ram, W. No.3, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
263.	U.O.No. PS/ SJEM-2015-16 /890 dt.11.02.16	Rupesh S/o Sh. Honi Lal, W. No.3, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
264.	U.O.No. PS/ SJEM-2015-16 /894 dt.11.02.16	Mosam W/o Sh. Jitender, West Ram Nagar, Gali No. 8, Sonapat. "For financial assistance for the medical treatment being poor."	1,00,000/-	-do-
265.	U.O.No. PS/ SJEM-2015-16 /898 dt.11.02.16	Adabi Sangam Haryana (Regd. 1944), #861, Sector-14, Sonapat. "For promotion of cultural activities."	1,00,000/-	-do-
266.	U.O.No. PS/ SJEM-2015-16 /902 dt.11.03.16	MPJ Govt. Sec. School, Shahzapur, Sonapat. "i) For the purchase of Computers. ii) for renovation of building. iii) for installation of submersible."	1,97,000/-	-do-

Allocation of Discretionary Grants sanctioned by Sh.Anil Vij, Health & Sports Minister, Haryana, Chandigarh for the financial year 2015-16.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. PS/HM/2015-01 dt.07.05.2015	S.D College, Ambala Cantt. Distt. Ambala. “Grant for Library Books, Furniture, Water Cooler, Renovation of office, Lab,Equipments etc.”	11,00,000/-	SDO(C) Ambala.
2	U.O.No. PS/HM/2015-09 dt.07.05.2015	Guru Nanak Mission Library Committee (Regd. No.31 of 1669-70), Ambala Cantt., Distt. Ambala. “For welfare of Association(Medical Check up Camps Medicines).”	1,00,000/-	-do-
3.	U.O.No. PS/HM/2015-17 dt.07.05.2015	Mahavir Lord Jain Public School, Ambala Cantt., Distt. Ambala. “For construction of school building.”	5,00,000/-	-do-
4.	U.O.No. PS/HM/2015-05 dt.07.05.2015	Bliss Foundation Ambala Cantt., Distt. Ambala. “For purchase of necessary Medical equipment required in blood donatation.”	1,00,000/-	SDO(C) Ambala.
5	U.O.No. PS/HM/2015-13 dt.07.05.2015	General Merchant Association, Ambala Cantt., Distt.-Ambala. “For works of Beautification of various Chowks of Ambala Cantt.”	1,00,000/-	-do-
6.	U.O.No. PS/HM/2015-21 dt.07.05.2015	Elders Form, Ambala Cantt, Distt.-Ambala. “For purchase of necessary equipments/Medicines for the Elders by the Association.”	1,00,000/-	-do-
7.	U.O.No. PS/HM/2015-29 dt.13.05.2015	Valimiki Samaj Sudhar Sabha, B.C. Bazar, Ambala Cantt., Distt.-Ambala. “For Construction of Rooms/Hall in Dharamshala.”	5,00,000/-	-do-
8.	U.O.No. PS/HM/2015-33 dt.13.05.2015	Sri Banke Bihari Sabha (Regd. No.435 of 1985-86), Gobind Nagar, Ambala Cantt, Distt.-Ambala. “For renovation of Dharamshala.”	10,00,000/-	-do-
9.	U.O.No. PS/HM/2015-25 dt.7.05.2015	Rishu Mittal (Boxer) D/o Sh. Amarjeet Mittal Amargarh Gamri Colony, Gali No.7, Kaithal. “For financial assistance being a poor person for purchase of sports equipment	1,00,000/-	SDO(C) Kaithal
10	U.O.No. PS/HM/2015-37 dt.26.05.2015	Chaman Vatika (10+2, Residential Public School), P.O. Kakru, Ambala-Chandigarh Highway, Ambala City. “For installation of Water Treatment Plant.”	5,00,000/-	SDO(C) Ambala.
11	U.O.No. PS/HM/2015-41 dt.26.05.2015	Jai Bharat Hockey Club, Ambala. “For purchase of Sports items/Equipments.”	1,00,000/-	-do-
12.	U.O.No. PS/HM/2015/45 dt.01.06.2015	Jain Milan (Regd.), Ambala Cantt. (Affiliated with Bhartiya Jain Milan Regd. No. 165 & with Haryana Govt. Regd. No. 573), Distt.-Ambala. “For arrangement of Blood Donation	1,00,000/-	SDO(C) Ambala.
13	U.O.No. PS/HM/2015/49 dt.01.06.2015	Sh. Sunil Kumar S/o Sh. Satbir Singh (H/o Late Smt. Neelam), Village- Kharak Ramji, District- Jind. “To Compensate Sh. Sunil Kumar due to death of his wife Smt.	1,00,000/-	SDO(C) Jind.
14	U.O.No. PS/HM/2015-53 dt.07.07.2015	National Federation of Blind (Regd. No.4866). “For the welfare of Blind People.”	5,00,000/-	SDO(C) Ambala
15	U.O.No. PS/HM/2015-57 dt.17.07.2015	Saraliya Dharamshala, Vill. Boh, Ambala Cantt, “For repair of Dharamshala.”	5,00,000/-	SDO(C) Ambala
16	U.O.No. PS/HM/2015-61 dt.24.07.2015	SUR-SANGAM, Panchkula (A music talent hunt organization of Doctor, Regd. No. 23 of 2013). “For purchase of musical instruments.”	1,00,000/-	SDO(C) Panchkula
17	U.O.No. PS/HM/2015/65 dt.01.06.2015	Rotary Club Industrial Area, Ambala (Club No.29079, R.I. District 3080). “For Providing Toilets for girls and hand wash facilities in schools.”	1,00,000/-	SDO(C) Ambala.
18	U.O.No. PS/HM/2015/69 dt.21.08.2015	Deputy Commissioner, Yamuna Nagar. “ For welfare of Participants/Schools on the Eve of Independence Day.”	3,00,000/-	SDO(C) Yamuna
				Nagar
19	U.O.No. PS/HM/2015-72 dt.26.08.2015	Rotary Ambala Cancer and General Hospital, Ambala Cantt. “For purchase of necessary Medical Equipment and Dialysis Machine for use in Hospital”	10,00,000/-	SDO(C) Ambala

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
20	U.O.No. PS/HM/2015-76 dt.26.08.2015	KALA SHREE (Regd. 520) (A group dedicated to performing art) Ambala. "To Support the National Programme of "Beti Bachao Beti Pado"	1,00,000/-	SDO(C) Ambala
21	U.O.No. PS/HM/2015-80 dt.29.09.2015	Pal Gadia Dharamshala Samiti, Village Dalipgarh, P.O. Babyal, Ambala Cantt. "For construction of New Rooms, Boundary Walls and Repair of Dharmshala"	11,00,000/-	SDO(C) Ambala
22	U.O.No. PS/HM/2015-84 dt.29.09.2015	Sanatan Dharam Nature Cure Hospital, Jagadhari Road, Ambala Cantt. "For purchase of necessary Medical Equipments/Machines for use in Hospital"	5,00,000/-	SDO(C) Ambala
23	U.O.No. PS/HM/2015-88 dt.16.10.2015	District Football Association Ambala, Ambala Cantt. "For purchase of Sports equipments"	2,00,000/-	SDO(C)
				Ambala
24	U.O.No. PS/HM/2015-92 dt.29.09.2015	Aggarwal Sabha (Regd.), Near Football Chowk, Ambala Cantt.(Regd. No. 39-1982-83). "For Purchase of Medicines for poor patient"	2,00,000/-	SDO(C) Ambala
25	U.O.No. PS/HM/2015-96 dt.19.10.2015	Mutsaddi Lal Arya Girls High School, (Affl. No. 343/2001-02), Ambala Cantt., Distt.- Ambala. "For construction of the building of High School."	5,00,000/-	SDO(C)
				Ambala
26	U.O.No. PS/HM/2015-104 dt.28.10.2015	Gandhi Memorial National College, Ambala Cantt., Distt.- Ambala. "For improvement of Library Facilities"	11,00,000/-	SDO(C)
				Ambala
27	U.O.No. PS/HM/2015-100 dt.28.10.2015	S.D. Charitable Diagnostic Centre, Opp. Housing Board Colony, Kalka, District-Panchkula. "For Purchase of Medical Equipments for use in Charitable Diagnostic Centre"	5,00,000/-	SDO(C)
				Kalka
28	U.O.No. PS/HM/2015-108 dt.16.11.2015	Shiv Shakti Aastha Charitable Trust, 218-219, Prabhu Prem Puram, Ambala Cantt. (Regd. No. 3398 of 14-03-2001). "For construction of rooms in Dharamshala of society"	10,00,000/-	SDO(C)
				Ambala
29	U.O.No. PS/HM/2015-112 dt.16.11.2015	Sewa Bharti Haryana Pradesh Branch, Ambala Cantt. (Regd. No. 419 dt. 05-12-1980). "For purchase of Sewing Machines"	2,00,000/-	SDO(C)
				Ambala
30	U.O.No. PS/HM/2015-116 dt.16.11.2015	Shri Ram Leela Committee(Regd. No. 93, 1958-59), Bajaja Bazar, Ambala Cantt. "For development of Cultural Activities"	2,00,000/-	SDO(C)
				Ambala
31	U.O.No. PS/HM/2015-116 dt.16.11.2015	Maharishi Valmiki Sabha, Railway Colony, Ambala Cantt. (Regd. 09 of 1975-76). "For renovation of Maharishi Valmiki Dharamshala and construction of rooms"	5,00,000/-	SDO(C)
				Ambala
32	U.O.No. PS/HM/2015-124 dt.23.11.2015	Rotary Welfare Society for Deaf, Ram Bagh Road, Ambala Cantt. (Regd. No. 229, dt. 24.7.1984). "For construction of Toilets for boys & girls and for renovation work in Society"	5,00,000/-	SDO(C)

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		Bhawan”		Ambala
33	U.O.No. PS/HM/2015-128 dt. 23.11.2015	श्री विश्व कर्मा मंदिर एवं धर्मशाला समा रजि. (रजि. न० वी.एस./९-७४-७५) अम्बाला छावनी “For Renovation of Vishwakarma Dharamshala.”	10,00,000/-	-do-
34	U.O.No. PS/HM/2015-132 dt. 23.11.2015	DCM Senior Secondary School, Ambala Cantt. (Affiliation No. 53050). “For Purchase of Computer”	1,00,000/-	-do-
35.	U.O.No. PS/HM/2015-136 dt. 23.11.2015	Parvatiya Uttranchal Sabha, Ambala Cantt. “For Construction of rooms in Dharamshala of Chanderpuri Colony, Ambala Cantt.”	5,00,000/-	-do-
36.	U.O.No. PS/HM/2015-140 dt. 23.11.2015	Gram Panchayat, Village Barnala, Ambala Cantt. “For construction of Dharamshala (Gurudwara Gali)”	10,00,000/-	XEN, Panchayati Raj Ambala
37	U.O.No. PS/HM/2015-144 dt. 23.11.2015	Gram Panchayat, Village Brahman Majra, Ambala Cantt. “For construction of Dharmshala in village”	10,00,000/-	-do-
38.	U.O.No. PS/HM/2015-148 dt. 23.11.2015	BSNL Pensioners Welfare Association, Ambala Cantt. “For purchase of Office Equipments and Accessories”	1,00,000/-	SDO(C) Ambala
39	U.O.No. PS/HM/2015-152 dt. 23.11.2015	Ram Bagh Gowshala Committee (Regd.), Ambala Cantt. (Regd. No. 607,2000-2001). “For construction of shed for Cows”	21,00,000/-	-do-
40.	U.O.No. PS/HM/2015-156 dt. 07.12.2015	Col. Surjit Singh Mehar Charitable Trust, Ambala Cantt. (Regd. No. 188, Dt. 24.01.2008) Distt. Ambala. “For purchase of Physiotherapy Machines/Equipments.”	2,00,000/-	SDO(C) Ambala
41	U.O.No. PS/HM/2015-160 dt. 08.12.2015	Haryana Kusht Ashram Society, Leper Colony, Near Petrol Pump, G.T. Road, Ambala Cantt. (Regd. No. 0082/2014), Distt.-Ambala. “For construction of Hall”	10,00,000/-	XEN Panchayati Raj, Ambala
42	U.O.No. PS/HM/2015-164 dt. 14.12.2015	श्री दिगम्बर जैन अहिंसा धर्मार्थ ट्रस्ट (रजि. न० 1562, दि. 24.10.2013) अम्बाला छावनी. “For construction of Hostel”	21,00,000/-	SDO(C) Ambala
43	U.O.No. PS/HM/2015-168 dt. 14.12.2015	Ambala Circle Saini Sabha(Regd. 05), Ambala Cantt. “For construction of rooms and for Renovation of Dharamshala”	11,00,000/-	SDO(C) Ambala
44	U.O.No. PS/HM/2016-172 dt. 03.02.2016	Gram Panchayat, Village-Garnala, Ambala. “For const. of Hall in Government High School, Garnala in the memory of Martyr Gursewak Singh”	10,00,000/-	XEN Panchayati Raj Ambala
45	U.O.No. PS/HM/2016-176 dt. 03.02.2016	Sanatan Dharam Senior Secondary School, Ambala Cantt., Distt.-Ambala. “For installation of Computer Lab in School”	10,00,000/-	SDO(C) Ambala
46	U.O.No. PS/HM/2016-183 dt. 03.02.2016	Farooka Khalsa Senior Secondary School, Guru Gobind Singh Marg, Ambala Cantt., Distt.-Ambala. “For construction of rooms in the school”	10,00,000/-	-do-
47.	U.O.No. PS/HM/2016-187 dt. 04.02.2016	Gram Panchayat, Village-Panjokhra Sahib, Ambala. “For construction of Chokhda Dharamshala in Village”	20,00,000/-	XEN Panchayati Raj Ambala
48	U.O.No. PS/HM/2016-195 dt. 04.02.2016	Municipal Corporation, Ambala. “For const. of Dharmshala in Village Machhaunda.”	10,00,000/-	SDO(C) Ambala

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
49	U.O.No. PS/HM/2016-199 dt. 04.02.2016	Municipal Corporation, Ambala. "For const. of Dharmshala in Sai ka Baag Colony, Ambala Cantt."	5,00,000/-	-do-
50.	U.O.No. PS/HM/2016-203 dt. 04.02.2016	De. Bhimrao Ambedkar Sabha (Regd. 36), Village- Rolon, PO- Sarsehri, Teh. & District-Ambala. "For purchase of sports equipments"	21,000/-	-do-
51.	U.O.No. PS/HM/2016-180 dt. 03.02.2016	Deputy Commissioner, Kaithal. "For welfare of Participants/Schools on the Eve of Republic Day"	2,00,000/-	SDO(C) Kaithal
52	U.O.No. PS/HM/2016-191 dt. 04.02.2016	Bal Upwan Aashram, Kaithal. (Regd. No. 013/ICPS/JJ Act/2014). "For the welfare of Orphan Children"	1,00,000/-	-do-
53.	U.O.No. PS/HM/2016-207 dt. 11.02.2016	Municipal Corporation, Ambala. "For construction of YOGSHALA in Ambala Cantt., Opposite Subhash Park to Jagadhri Road"	50,00,000/-	SDO(C) Ambala
54	U.O.No. PS/HM/2016-211 dt. 17.02.2016	Arya Girls College, Ambala Cantt. (Regd. No. 11/1974-75). "For renovation of rooms and hall of the college"	25,00,000/-	-do-
55.	U.O.No. PS/HM/2016-219 dt. 17.02.2016	Red Cross Society, Ambala. "For renovation of Red Cross Complex, Ambala Cantt."	5,00,000/-	-do-
56.	U.O.No. PS/HM/2016-223 dt. 17.02.2016	Municipal Corporation, Ambala. "For construction of Valmiki Dharamshala at B.C. Bazar, W. No. 20, Ambala Cantt."	11,50,000/-	-do-
57.	U.O.No. PS/HM/2016-215 dt. 17.02.2016	Jat Sabha Chandigarh, Sec. 27-A, Madhya Marg, Chandigah. (Regd. No. 543/79). "For False Ceiling & Air Conditioning in the Hall & Rooms"	11,00,000/-	SDO(C) Panchkula
58	U.O.No. PS/HM/2016-227 dt. 09.03.2016	Aggarwal Sabha(Regd.), Near Football Chowk, Ambala Cantt. (Regd. No. 229-1982-83) Distt. Ambala. "For renovation of rooms in Aggarwal Dharamshla, Ambala Cantt."	11,00,000/-	SDO(C) Ambala
59	U.O.No. PS/HM/2016-231 dt. 09.03.2016	Shri Guru Ravidas Mandir & Dharamshala Committee(Regd. No. 915), Beghal Patti, Vill. Shahpur, Ambala Cantt. "To complete the unfinished construction work of Dharamshala"	15,00,000/-	XEN Panchayati Raj Ambala
60	U.O.No. PS/HM/2016-239 dt. 09.03.2016	Municipal Corporation Ambala. "For construction of Punjabi Community Dharamshala at Village Boh, Ambala Cantt."	11,00,000/-	SDO(C) Ambala

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
61	U.O.No. PS/HM/2016-251 dt. 10.03.2016	Municipal Corporation Ambala. “For repair & completion of Balmiki Dharamshala at Village Kardhan at ward no. 15, Ambala Cantt.”	8,00,000/-	-do-
62.	U.O.No. PS/HM/2016-255 dt. 10.03.2016	Municipal Corporation Ambala. “For repair & completion of Jatt Dharamshala at Village Kardhan, Ambala Cantt.”	3,29,000/-	-do-
63.	U.O.No. PS/HM/2016-235 dt. 09.03.2016	Rotary Club Panipat Midtown, Panipat. “To promote the Cultural activities”	2,00,000/-	SDO(C) Panipat
64	U.O.No. PS/HM/2016-244 dt. 10.03.2016	Haryana Rifle Association, Sonapat. “To organize the National Shootin Championships”	21,00,000/-	SDO(C) Sonapat
65	U.O.No. PS/HM/2016-248 dt. 09.03.2016	Haryana Gymnastics Association (Regd. No. HR/018/2016/02520), Gurgaon. “To promote the sports activities”	21,00,000/-	SDO(C) East Gurgaon

Allocation of Discretionary Grants sanctioned by Shri Bikrem Singh Yadav Minister of State, Cooperation & Printing & Stationary Deptt., Haryana, Chandigarh for the financial year 2015-16.				
Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing
1	2	3	4	5
1	U.O.No.Secy./M.Coop/ 2015/ 01N-02N dt. 7.5.2015	Deen Dayal Rustagi, College of Management & Technology (Regd. No. DR/GGN/125/2004), Village Khandewla, Distt. Gurgaon Haryana. “ For purchase of computers”.	11,00,000/-	SDO (C) Gurgaon
2	U.O.No.Secy./M.Coop/ 2015/ 06N-07N dt. 7.5.2015	Gram Panchayat, Nandrapur Bass, District Rewari. “ For construction of cemented courtyard of Baba Bishandass Mandir to be used by the Community as a whole ”.	5,00,000/-	SDO (C) Rewari
3	U.O.No.Secy./M.Coop/ 2015/ 11N-12N dt. 7.5.2015	SDO.,Operation Sub Division, DHBVN, Kosli,Rewari. “ For Shifting of 11Kv line Nahar A/P Feeder from Sh. Laxman Singh Nahar Road, Kosli under Sub Division Kosli Gram Panchayat, Sadat Nagar, The. Kosli, Rewari.”	100,244/-	SDO (C) Kosli
4	U.O.No.Secy./M.Coop/ 2015/ 16N-17N dt. 7.5.2015	Gram Panchayat, Kosli, Tehsil Kosli District Rewari. “ For construction of Road from Main Bus Stand Kosli to Baba Mukteshwarpuri Mathh.”	9,00,000/-	SDO (C) Rewari
5	U.O.No.Secy./M.Coop/ 2015/ 26N-27N dt. 7.5.2015	Brahman Sabha, Brihamgarh near Bada Talab (Regd. No. RWR/2014/00183), Rewari. “ For purchase of Library books and computers ”	5,00,000/-	-do-
6	U.O.No.Secy./M.Coop/ 2015/ 31N-32N dt. 7.5.2015	New Era Public School (Regd. HR/RWR/2014/00190) VPO Gujarwas Block Nahar (Rewari). “For construction of Basketball court ”	1,00,000/-	BDPO Nahar
7	U.O.No.Secy./M.Coop/ 2015/ 36N-37N dt. 7.5.2015	Gram Panchayat, Asiaki Tappa Jadthal, Block Bawal District Rewari. “ For completion of Anganwari Centre.”	2,00,000/-	SDO (C) Rewari
8	U.O.No.Secy./M.Coop/ 2015/ 41N-42N dt. 7.5.2015	Shiv Mohan Gaushala Block Jatusana (Regd.No. HR/RWR/2013/00093) Rewari. “ For construction of cow feeder shed ”	10,00,000/-	BDPO Jatusana
9	U.O. No. Secy./M. Coop/ 2015/46N-47N dt. 7-5-2015	Yadav Kalyan Sabha (Regd. 147/1996), Shanti Lok, Group Housing Society, Sector 3, Rewari. “ For Construction of Rooms.”	21,00,000/-	SDO (C) Rewari
10	U.O.No.Secy./M.Coop/ 2015/ 21N-22N dt. 7.5.2015	Sant Garib Dass Foundation (Regd. No. 06/015/2013/00226), Jhajjar. “ For purchase of Medicine & Optical for eye hospital (Charitable).”	2,51,,000/-	SDO (C) Jhajjar
11	U.O.No.Secy./M.Coop/ 2015/ 51N-52N dt.27.5.2015	Sarpanch, Gram Panchayat, Noorgarh, Tehsil Pataudi District Gurgaon. “ For Completion of boundary wall of Ramnagar Johar”.	5,00,000/-	SDO (C) Pataudi
12	U.O.No.Secy./M.Coop/ 2015/ 61N-62N dt. 27.5.2015	Sarpanch Gram Panchayat, Mangwaki Block Pataudi, Gurgaon.“For construction of road from main road upto Ashram ”	9,00,000/-	-do-
13.	U.O.No.Secy./M. Coop/ 2015/ 56N-57N dt. 27.5.2015	Principal Gurukul Kishangarh Ghasera (Affi. Code 531166 & Affiliated to CBSE), PO Bikaner, District Rewari. “ For Construction of Kitchen and Dining Hall.”	11,00,000/-	SDO (C) Rewari
14	U.O.No.Secy./M.Coop/ 2015/ 66N-67N dt. 27.5.2015	Akhil Brahman Vrit Sabha, (Regd. No. 151) Kosli, District Rewari.“ For construction of room.”	1,00,000/-	SDO (C) Kosli
15	U.O.No.Secy./M.Coop./2015/71 dt.03-06-2015	Sarpanch Gram Panchayat, Umapur Distt. Rewari. “For Earth work on the bothside of Small Bridge on Canal.”	1,00,000/-	BD&PO Nahar
16	U.O.No.Secy./M.Coop./2015/81 dt.03-06-2015	Principal KIDZEE School (Regd. No. HR/RWR/2015/0368) Street-I, Phase-1, Rao Tula Ram Vihar, Near MRF Tyre showroom, Rewari. “For development works in School.”	51,000/-	SDO(C) Rewari
17	U.O.No.Secy./M.Coop./2015/86 dt.03-06-2015	Principal, ITI Berli Kalan, Distt.Rewari. “For Purchase of Water Cooler.”	50,000/-	BD&PO Jatusana
18	U.O.No.Secy./M.Coop./2015/91 dt.03-06-2015	Sarpanch, Gram Panchayat, Jharoda, Rewari. “For provision of Athletic track in panchayat land.”	50,000/-	BD&PO Nahar

<u>Sr.No.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing</u>
1	2	3	4	5
19	U.O.No.Secy./ M.Coop./2015/96 dt.03-06-2015	Baba Bhaiya Club Jhal (Reg. No. 00072), Distt.-Rewari. “For purchase of Gym, Material.”	2,00,000/-	-do-
20.	U.O.No.Secy./ M.Coop./2015/101 dt.04-06-2015	Govt Primary School, Village-Bawwa, Block Nahar, Rewari. “For purchase of Water Cooler.”	40,000/-	-do-
21.	U.O.No.Secy./ M.Coop./2015/106 dt.04-06-2015	Govt Middle School, Village-Bharangi, Block Nahar, Rewari. “For purchase of Water Cooler.”	40,000/-	-do-
22.	U.O.No.Secy./ M.Coop./2015/111 dt.04-06-2015	Govt Girls High School, Village-Bawwa, Block Nahar, Rewari. “For purchase of Water Cooler.”	40,000/-	-do-
23.	U.O.No.Secy./ M.Coop./2015/116 dt.04-06-2015	Govt Middle School, Village-Gujarwas, Block Nahar, Rewari. “For purchase of Water Cooler.”	40,000/-	-do-
24.	U.O.No.Secy./ M.Coop./2015/76 dt.03-06-2015	Sarpanch Gram Panchayat, Mangwaki, Block-Pataudi, Gurgaon. “For completion of community centre and drainage work.	5,00,000/-	SDO(C) Pataudi.
25	U.O.No.Secy./M.Coo p/ 2015/ 121N-122N	Sarpanch, Gram Panchayat, Guriani, Block Nahar, District Rewari. “To promote cultural activities”.	1,00,000/-	B.D.P.O. Nahar
26	U.O.No.Secy./M. Coop/ 2015/ 126N- 127N dt. 4.6.2015	Sarpanch Gram Panchayat, Surakhpur, Block Nahar, Tehsil Kosli, District Rewari. “For laying of pipeline for water supply.”	2,00,000/-	-do-
27.	U.O.No.Secy./M.Coo p/ 2015/ 131N-132N	Sarpanch Gram Panchayat, Gothra, Block Khol, District Rewari. “For provision of Street light in the village.”	1,00,000/-	B.D.P.O. Khol
28	U.O.No.Secy./M.Coo p/ 2015/ 136N-137N	Shiv Yuva Club Hansawas (Regd. No. 25), Block Jatusana District Rewari.“For purchase of Gym	2,00,000/-	B.D.P.O. Jatusana
29	U.O.No.Secy./M. Coop/ 2015/ 121-122 dt.11.6.2015	Sarpanch, Gram Panchayat, Dakhora, Block Jatusana, Rewari. “For installation of tubewell and execution of electrical works.”	3,00,000/-	B.D.P.O. Jatusana
30	U.O.No.Secy./M. Coop/2015/141N- 142N dt. 14.7.2015	Gyandeep Vidya Mandir Public School (Regd. No. 15411) VPO Dulhera khurd, Tehsil Bawal, District- Rewari. “For purchase of furniture & computers.”	5,00,000/-	B.D.P.O. Bawal
31	U.O.No.Secy./M. Coop/2015/146N- 147N dt. 14.7.2015	S.D.O., Operation Sub Division, DHBVN Buroli, District-Rewari. “For Installation of poles for electricity supply to the house of sh. Chand Ram under Sub Division Buroli Gram Panchayat, Jainabad, Rewari.”	28,000/-	B.D.P.O. Khol
32	U.O.No.Secy./M. Coop/2015/151N- 152N dt. 14.7.2015	Yadav Sabha (Regd.No.HR013201300634), Yadav Dharamshala, Near Charkhi Darwaza, Charkhi Dadri, District-Bhiwani. “For construction of room & execution of repair works.”	5,00,000/-	SDO(C) Charkhi Dadri.
33	U.O.No.Secy./M. Coop/ 2015/ 156N- 157N dt. 11.6.2015	Govt. College, Nagal Choudhary Tehsil Narnaul, Distt. Mahendergarh. “For Construction of rooms.”	11,00,000/-	SDO (C) Narnaul
34	U.O.No.Secy./M. Coop/2015/161N- 162N dt. 7.8.2015	Adarsh Shiksha Samiti, Ramana-Ramani (Kaithal), Regd. No.59. “For completion of boundary wall and for repair of rooms.”	5,00,000/-	B.D.P.O. Pundri.
35	U.O.No.Secy./M. Coop/2015/166N- 167N dt. 7.8.2015	Hindu High School, Model Town, Rewari. (Aff No.33/03.08.1944-45). “For construction of toilets/wash- rooms.”	7,00,000/-	SDO(C) Rewari
36	U.O.No.Secy./M. Coop/2015/171N- 172N dt. 12.8.2015	S.D.O., Operation Sub Division, DHBVN, Kosli, Rewari. “For shifting of LT line from the house of Sh. Babu Lal S/o Sh. Mehar Chand, Block Nahar, Tehsil-Kosli, Under Sub Division Kosli Gram Panchayat, Sahadat Nagar, Rewari.”	23,450/-	SDO(C) Rewari
37	U.O.No.Secy./M. Coop/2015/176N- 177N dt. 21.8.2015	Deputy Commissioner, Narnaul. “ For distribution of prizes & Sweet among the Children on the occasion of Independence Day.”	1,50,000/-	D.C. Narnaul
38	U.O.No.Secy./M. Coop/ 2015/ 179N- 180N dt. 1.09.2015	S.D.O., Operation Sub Division, DHBVN, Kosli, Rewari. “ For shifting of high tension line inslalled along the road in Village Bawwa under Sub Division Kosli Gram Panchayat, Bawwa, Rewari.”	2,27,000/-	SDO (c) Kosli
39	U.O.No.Secy./M. Coop/ 2015/ 184N- 185N dt. 29.09.2015	Sri Shiv Krishna Gaushala Samiti (Regd. No. 653/2008- 09) Village Baldhan Khurd, Block Jatusana, Teh. & District Rewari. “ For laying of pipeline from Musepur distributery to Gaushala for supply of drinking water and construction of cow sheds.”	11,00,000/-	BDPO Jatusana
40	U.O.No.Secy./M.	Yadav Sabha, (Regd. No. 1085/1983) Chandigarh, Yadav Bhawan, Sector 12,Panchkula (Haryana). “ For	11,00,000/-	SDO (C) Panchkula

<u>Sr.No.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing</u>
1	2	3	4	5
	Coop/ 2015/ 189N dt.20.10.2015	installation of lift and maintenance of Yadav Bhawan.”		
41	U.O.No.Secy./M. Coop/2015/194 dt.29.10.2015	Valmiki Samaj Swarngin Sewa Samiti (Regd.No.DR/RWR/807), Rajiv Nagar, Valmiki Basti, Rewari(Haryana). “For construction of rooms.”	2,00,000/-	SDO(C), Rewari.
42	U.O.No.Secy./M. Coop/ 2015/ 199-200 dt.9.11.2015	Sarpanch, Gram Panchayat, Guriani, Block Nahar, District Rewari. “ For digging of pond.”	1,50,000/-	BDPO Nahar
43	U.O.No.Secy./M. Coop/ 2015/ 204-205 dt.9.11.2015	Sarpanch, Gram Panchayat, Guriani, Block Nahar, District Rewari. “ For completion of Welcome Gate.”	5,00,000/-	-do-
44.	U.O.No.Secy./M. Coop/2015/209 dt.18.11.2015	Vivekanand Shiksha Samiti (Regd.No. 315/1996), Village-Dahina, Block-Jatusana, Tehsil & District-Rewari. “For construction of rooms.”	11,00,000/-	BDPO, Jatusana.
45	U.O.No.Secy./M. Coop/2015/214 dt.18.11.2015	District Education Officer, Rewari. “For development of Sports activities and prize distribution on the occasion of State level Tournament held st Kosli & Rewari.”	5,60,000/-	SDO(C) Rewari.
46	U.O.No.Secy./M. Coop/2015/224 dt.18.11.2015	Sarpanch Gram Panchayat, Nayagaon (Jato Wala), Block Nahar, District-Rewari. “For Installation of Statue of Shaheed ASI Pardeep Yadav.”	2,51,000/-	BDPO, Nahar.
47	U.O.No.Secy./M. Coop/2015/229 dt.18.11.2015	Smt. Beermati W/o Late Ramphal S/o Tara Chand Village Gurawara Block Jatusana (Rewari). “As financial assistance to the family member of Late Sh. Ramphal for died during hailstorm.”	1,00,000/-	SDO(C) Rewari.
48	U.O.No.Secy./M. Coop/2015/234 dt.18.11.2015	Sh. Munsli Ram H/o Late Smt. Anita Devi Village Darauli Block Jatusana, Tehsil & District-Rewari. “As financial assistance to the family member of Late Smt. Anita Devi for died during hailstorm.”	1,00,000/-	-do-
49.	U.O.No.Secy./M. Coop/2015/239 dt.18.11.2015	Dayanand S/o Sh. Rohtash, VPO, Nangal Pathani, District-Rewari. “As financial assistance to Sh. Dayanand S/o Sh. Rohtash to promote sports activity being a poor sportsman.”	21,000/-	SDO(C) Kosli.
50	U.O.No.Secy./M. Coop/2015/244 dt.18.11.2015	Shri Krishna Education Welfare Society (DR/RWR/758) Jhal, Distt.-Rewari. “For completion of rooms.”	21,00,000/-	-do-
51.	U.O.No.Secy./M. Coop/2015/219 dt.18.11.2015	Rao Pahlad Singh Group of Institutions (Regd. No.HR-012201300R15), Balana, Mahendergarh (Haryana). “For students welfare and promotion of Sports, Cultural and Library activities.”	21,00,000/-	SDO(C) Mahendergarh
52	U.O.No.Secy./M. Coop/2015/249 dt.26.11.2015	Bijender Singh S/o Paras Ram, VPO Nehru Garh, Teh.-Kosli, Distt.-Rewari. “For financial assistance for repair of house being poor man.”	51,000/-	SDO(C) Kosli.
53	U.O.No.Secy./M. Coop/2015/253 dt.26.11.2015	Nikita Kumari D/o Surender Singh, VPO-Sadat Nagar, Tehsil-Kosli, Rewari. “For financial assistance to study for higher education being a poor girl.”	31,000/-	-do-
54.	U.O.No.Secy./M. Coop/2015/257 dt.26.11.2015	Kaushalya Devi W/o Surender Singh, Vill.-Jiwada, P.O. Asiayaki Gorawas, Tehsil & Distt.-Rewari. “For financial assistance for repair of house being a poor lady.”	1,00,000/-	SDO(C) Rewari.
55	U.O.No.Secy./M. Coop/2015/261 dt.26.11.2015	Sunita w/o Laxmi Narain, Nai Basti Shakti Nagar, VPO-Railway Station Kosli, Teh.-Kosli, Distt.-Rewari. “For financial assistance for cancer patient and being a poor lady.”	1,00,000/-	SDO(C) Kosli.
56	U.O.No.Secy./M. Coop/2015/265 dt.26.11.2015	Sh. Ashok Kumar S/o Sh. Om Parkash, Village-Lilodh, Block-Nahar, Tehsil-Kosli, District-Rewari. “As financial assistance for repair of house being a poor person.”	1,00,000/-	-do-
57.	U.O.No.Secy./M. Coop/2015/270 dt.26.11.2015	Sh. Mahipal S/o Sh. Ramsarup, R/o Village Lilodh, Block-Nahar, Tehsil&District-Rewari. “As financial assistance for repair of house being a poor person.”	1,00,000/-	-do-
58.	U.O.No.Secy./M. Coop/2015/275 dt.9.12.2015	Government Primary School Nainsukhpura, Block Jatusana, Distt. Rewari. “For leveling of ground of School.”	2,70,000/-	SDO(C) Kosli.
59	U.O.No.Secy./M. Coop/2015/279 dt.9.12.2015	Gram Panchayat, Mandhiya Khurd, Block Jatusana, Tehsil & District Rewari. “For pavement of street from main phirni upto pond via Bawaria street.”	3,00,000/-	BDPO Jatusana
60	U.O.No.Secy./M. Coop/2015/282 dt.10.12.2015	Gram Panchayat, Gothra Tappa Dahina, Block Jatusana, Tehsil & District Rewari. “For digging of pond.”	1,50,000/-	-do-
61.	U.O.No.Secy./M. Coop/2015/285 dt.10.12.2015	Gram Panchayat, Dahina, Block Jatusana, Tehsil & District Rewari. “For pavement of street from the house of Sh. Ajay Singh upto the house of Sh. Lal Singh .”	5,00,000/-	-do-
62.	U.O.No.Secy./M.	Gram Panchayat, Rohrai, Block Jatusana, Tehsil &	1,50,000/-	-do-

<u>Sr.No.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing</u>
1	2	3	4	5
	Coop/2015/288 dt.10.12.2015	District Rewari. “For earth filling of Campus of Veterinary Hospital.”		
63.	U.O.No.Secy./M. Coop/2015/291 dt.10.12.2015	Gram Panchayat, Lisan, Block Jatusana, Tehsil & District Rewari. “For const. of street from the house of Sh. Sarjeet upto the house of Sh. Jagjeet.”	1,50,000/-	-do-
64	U.O.No.Secy./M. Coop/2015/294 dt.10.12.2015	Gram Panchayat, Gothra Tappa Dahina, Block Jatusana, Tehsil & District Rewari. “For pavement of street from the house of (1) Sh. Hem Singh upto house of Sh. Devender Singh (2) Sh.Ramesh upto house of Sh.Mahabir (3) Sh.Raju upto house of Sh. Mahipal. (4) Sh. Ramayyar upto house of Sh. Ram Singh.”	3,50,000/-	-do-
65.	U.O.No.Secy./M. Coop/2015/297 dt.15.12.2015	Shrimad Bhagwat Sewa Ashram (Regd. No. 164) Darauli, Block Jatusana, Tehsil & Distt. Rewari. “For pavement of streets of Ashram and construction of Sheds for the use of general public.”	5,91,000/-	BDPO Jatusana
66	U.O.No.Secy./M. Coop/2015/309 dt.3.2.2016	Saini Public School (Regd. No. 2505 RWR), Delhi Gate, Rewari. “For const. of library Hall and for purchase of books.”	5,00,000/-	SDO(C) Rewari
67	U.O.No.Secy./M. Coop/2015/301 dt.15.12.2015	President, Shri Krishan Gaushala Samiti, Kanina (Regd. No.HR 2012/13 00S79), Tehsil Kanina, Distt. Mahendergarh. “For const. of sheds and Biogas Plant.”	5,51,000/-	SDO (C) Kanina
68	U.O.No.Secy./M. Coop/2015/305 dt.15.12.2015	President, Shri Shri 108 Baba Hemadass Guashala Samiti, Bhojawas (Regd. No. HR NNL-00S54), Tehsil Narnaul, District Mahendergarh. “For const. of sheds and purchase of cattle feed.”	5,51,000/-	-do-
69.	U.O.No.Secy./M. Coop/2016/313 dt.26.02.2016	Shri Ram Shiksha Niketan Sr. Sec. School (Regd. No. 79), Bass Kirarod , Umrabad Distt. Mahendergarh. “ For Completion work of building.”	1,00,000/-	SDO(C) Narnaul
70	U.O.No.Secy./M. Coop/2016/317 dt.26.02.2016	Shri Adibadri Gurukul Ved Sanskar Pathshala (Regd. No. 6210), village Kathgarh, Post pipliwala, District Yamuna Nagar. “ For completion work of building and purchase of books & uniforms for students.”	5,00,000/-	SDO(C) Bilaspur
71	U.O.No.Secy./M. Coop/2016/321 dt.26.02.2016	New Horizon Public School, village Lilodh Block Nahar, Tehsil Kosli, District Rewari, (Regd. No. 2903/RWR/8 th /BOSE). “ For purchase of computers and library books.”	1,00,000/-	SDO(C) Kosli
72	U.O.No.Secy./M. Coop/2016/325 dt.26.02.2016	Vivekanand Vidya Vihar High School, Village Boria Kamalpur, Block Jatusana Tehsil & District Rewari, (Regd. No. 28/59-07 PS (4). “ For purchase of computers, water cooler etc.”	1,50,000/-	SDO(C) Rewari
73	U.O.No.Secy./M. Coop/2016/329 dt.26.02.2016	Aneja Public School (Regd. No. E/10/321-27), Tehsil & District Rewari. “ For completion work of rooms.”	11,51,000/-	-do-
74.	U.O.No.Secy./M. Coop/2016/333 dt.26.02.2016	Sarpanch, Gram Panchayat Village Shadat Nagar, Block Nahar, District Rewari. “ For pavement of street House of the Sh. Narender Singh to House of Sh. Jai Singh Master.”	2,15,000/-	BDPO Nahar
75	U.O.No.Secy./M. Coop/2016/339 dt.26.02.2016	Sarpanch, Gram Panchayat, Shadipur, Block Nahar, Tehsil Kosli District Rewari. “ For completion work of Phirani.”	2,80,000/-	-do--
76.	U.O.No.Secy./M. Coop/2016/342 dt.26.02.2016	Sarpanch, Gram Panchayat, Surakhpur, Block Nahar, Tehsil Kosli District Rewari. “ For Laying of pipeline for water supply from village Surakhpur to Surakhpur Dhanies.”	2,50,000/-	-do--
77.	U.O.No.Secy./M. Coop/2016/345 dt.26.02.2016	Sarpanch, Gram Panchayat, Bawwa, Block Nahar, Tehsil Kosli District Rewari. “ For pavement of street. (where the house of Sh. Anil H.C.S. is located).”	9,90,000/-	-do--
78.	U.O.No.Secy./M. Coop/2016/348 dt.26.02.2016	Sarpanch, Gram Panchayat, Guriani, Block Nahar, Tehsil Kosli District Rewari. “ For pavement of street, (Where the house of Sh. Kalu Manesar is located).”	6,70,000/-	-do--
79.	U.O.No.Secy./M. Coop/2016/351 dt.26.02.2016	Sarpanch, Gram Panchayat, Jhal, Block Nahar, Tehsil Kosli District Rewari. “ For pavement of street. (where the house of Sh. Naresh Master is located).”	4,94,000/-	-do--
80.	U.O.No.Secy./M. Coop/2016/358 dt.26.02.2016	Sarpanch, Gram Panchayat, Bisowa, Block Nahar, Tehsil Kosli District Rewari. “ For completion of retaining wall of pond.”	5,00,000/-	-do--
81.	U.O.No.Secy./M. Coop/2016/362 dt.26.02.2016	Sarpanch, Gram Panchayat, Village Katopuri Bujrag, Block Nahar, Tehsil Kosli District Rewari. “ For pavement of street from the house of Sri Chand upto the house of Mukhtyar Singh.”	8,30,000/-	-do--
82.	U.O.No.Secy./M. Coop/2016/366 dt.10.03.2016	Yadav Shiksha Samiti Hathin (Palwal) (Regd. No.644). “For completion of building.”	10,00,000/-	SDO(C) Hathin
83	U.O.No.Secy./M.	Pradeshik Sanatan Dharam Sabha, Baba Brahamdass Samarak Trust (Regd. No.11849) Palika Colony Near	2,00,000/-	SDO(C) Rohtak

<u>Sr.No.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing</u>
1	2	3	4	5
	Coop/2016/370 dt.10.03.2016	Khushbu Garden, Bhiwani Road, Rohtak. “For completion of building.”		
84	U.O.No.Secy./M. Coop/2016/374 dt.10.03.2016	Haryana Rifle Association, Kath Mandi, Rohtak Road, Sonepat (Regd. No. 00806). “For promotion of sports activity.”	3,00,000/-	SDO(C) Sonepat.
85	U.O.No.Secy./M. Coop/2016/378 dt.10.03.2016	General Hospital, Rewari. “For purchase of two mortuary vans for use at G.H. Rewari and Kosli.”	7,52,000/-	SDO(C) Rewari.
86	U.O.No.Secy./M. Coop/2016/382 dt.10.03.2016	Regional Centre, Bhagat Phool Singh Mahila Vishwavidyalaya, Lula Ahir, District-Rewari. “For purchase of mini bus for students.”	15,00,000/-	SDO(C) Kosli.

Allocation of Discretionary Grants sanctioned by Shri Ghanshyam Saraf, Minister of State,Public Health Engg. Deptt., Haryana, Chandigarh for the financial year 2015-16.				
<u>Sr. No.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
1	U.O.No.PS/MPHE/20	Maharaja Agrasen Education Society, Kali Mata Road,	5,00,000/-	SDO(C)
				Rewari.
2	U.O.No.PS/MPHE/2015/328 dt.	Hindu Shiksha Samiti, Rewari (Regd. No. HR-KKR-2015-00436). “For construction of school building of	7,00,000/-	-do-
3.	U.O.No.PS/MPHE/2015/352 dt. 30.10.2015	City Magistrate, Rewari. “For distribution of sweets for the children who participated in the Independence Day Parade/Function.”	1,00,000/-	-do-
4.	U.O.No.PS/MPHE	Panchkula Gaushala Trust (Regd. No. HR/272/2016).	5,00,000/-	SDO(C)
				Panchkula.
5	U.O.No.PS/MPHE	Maharishi Dayanand Gaushala (Regd. No. 00495),	1,00,000/-	SDO(C)
				Hisar.
6	U.O.No.PS/MPHE	Shree Jogi Nath Samaj Sewa Sanstha(Regd. No.245),	11,00,000/-	SDO(C)
				Bhiwani.
7	U.O.No.PS/MPHE /2015/356	Ashok Kumar son of Shri Rohtan Singh, resident of Lohar Bazar, Jal Wali Chaupal, Bhiwani. “For financial	2,00,000/-	-do-
8.	U.O.No.PS/MPHE	Aggarwal Sabha Kanor, Mahendergarh (Regd.	2,00,000/-	SDO(C)
				Mahender
				Garh
9	U.O.No.PS/MPHE /2015/364 dt. 30.10.2015	Shri Gopal Gaushala, Bhuchiyawali, (Regd. No. NNL/56) Dulana Road, Mahendergarh. “For purchase of fodder for cows.”	5,50,000/-	-do-
10.	U.O.No.PS/MPHE	Kamdhenu Gawdham (Regd. No. 4523), Village Bissar	5,00,000/-	SDO(C)
				Nuh.
11	U.O.No.PS/MPHE	Shri Digambar Jain Ahinsa Dharamarth Trust, Ambala	7,00,000/-	SDO(C)
				Ambala.
12	U.O.No.PS/MPHE/20	The Babra Vyayamshala Gaukaran Tirath, Rohtak. “For	5,00,000/-	SDO(C)
				Rohtak.
13	U.O.No.PS/MPHE/20	Shri Krishan Kripa Gaushala Samiti, Pehowa, District-	11,00,000/-	SDO(C)
				Pehowa.
14	U.O.No.PS/MPHE/20	Shri Sanatan Dharm Education Board (Regd. No.OS133	2,50,000/-	SDO(C)
				Mahender-garh
15	U.O.No.PS/MPHE/2015/13 dt. 9.11.2015	Shree Gaushala Dholposh Ashram, Mahendergarh (Regd. No.HR-012-2014/OS111). “For const. of cowshed and purchase of fodder.”	2,50,000/-	-do-
16.	U.O.No.PS/MPHE/2015/09 dt.	Shree Krishan Gaushala Samiti Assandh (Regd. No. HRKNL 201401185) Distt. Karnal. “For const. of	5,00,000/-	SDO (C) Assandh
17	U.O.No.PS/MPHE/20	Agarvibhuti Samark Bhawan, Agroha (Hisar). “For	5,00,000/-	SDO(C)
				Hisar
18	U.O.No.PS/MPHE/20	Principal Janta Vidya Mandir Ganpat Rai Rasiwasia	11,00,000/-	SDO(C)
				Charkhi Dadri
19	U.O.No.PS/MPHE/20	Rakesh Goyal son of Shri Manohar Lal, Bagh Kothi,	5,00,000/-	SDO(C)
				Bhiwani.
20	U.O.No.PS/MPHE/20	Shree Ramleela Committee City Bhawan Heera Chowk,	1,00,000/-	SDO(C)
				Charkhi Dadri
21	U.O.No.PS/MPHE/20	Sunil S/o Sh. Hari Ram, village Dinodh, P.O. Dinodh,	3,00,000/-	SDO(C)
				Bhiwani
22	U.O.No.PS/MPHE/2015/33 dt.	Ashok Kumar son of Shri Raghunath Verma, Bagh Kothi, Street No.3, Bhiwani. “To compensate Shri	5,00,000/-	-do-
23.	U.O.No.PS/MPHE/2015/37 dt.	Municipal Council, Bhiwani. “For construction of Road from Sector-13. Bhiwani to Guirani Eatak. Bhiwani	5,00,000/-	SDO(C)
				Bhiwani.
24	U.O.No.PS/MPHE/2015/41 dt.	Municipal Council, Bhiwani. “To purchase 4 No. three-wheelers for carrying garbage.”	20,00,000/-	-do-
25.	U.O.No.PS/MPHE/2015/45 dt. 19.11.2015	Municipal Council, Bhiwani. “For construction of road along Lathiyala Johar, Bhiwani.”	10,00,000/-	-do-
26.	U.O.No.PS/MPHE/2015/49 dt. 19.11.2015	Municipal Council, Bhiwani. “For construction of Nallies in Mananpana Locality, Bhiwani.”	3,00,000/-	-do-
27.	U.O.No.PS/MPHE/2015/53 dt. 19.11.2015	Shree Mahashakti Durga Trust (Regd. No. 6732), Baba Durgadas Ashram, Gali No.4, Durga Colony, Bhiwani. “For construction of hall in Baba Durga Dass Ashram.”	5,00,000/-	-do-

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
28.	U.O.No.PS/MPHE/2015/57 dt. 19.11.2015	Pawan Kumar Goyal S/o Shri Bajrang Lal, Bagh Kothi, Street No.2, Bhiwani. “To compensate Shri Pawan Kumar due to death of his only son.”	5,00,000/-	-do-
29.	U.O.No.PS/MPHE/2015/61 dt. 19.11.2015	Smt. Mariya Devi W/o Shri Rajesh, Resident of Tagore Nagar, Bank Colony, Bhiwani. “To compensate Smt. Mariya W/o Shri Rajesh due to death of her son.”	4,00,000/-	-do-
30.	U.O.No.PS/MPHE/2015/65 dt. 19.11.2015	Physically Challenged Cricket Association of India, Circular Road, Hanuman Dhani Chowk, Bhiwani(ISO:2008). “For development of sports activities.”	2,50,000/-	-do-
31.	U.O.No.PS/MPHE/2015/69 dt. 19.11.2015	Vishwakarma Shiksha and Kalyan Samiti, Vishwarma Bhawan, Naya Bazar Bhiwani (Regn. No.HR013201300334). “For Completion of Vishwakarma Bhawan.”	16,00,000/-	-do-
32.	U.O.No.PS/MPHE/2015/73 dt. 19.11.2015	Shree Krishan Sewa Dal (Regd, No. 2071 dated 3.11.2000) Rohtak Dehli, Bypass Road, Charkhi Dadri, Distt.-Bhiwani. “For construction of cowsheds and purchase of fodder.”	11,00,000/-	SDO(C) Charkhi Dadri.
33	U.O.No.PS/MPHE/2015/77 dt. 19.11.2015	Shree Badri Kedarnath Sansakritik Kalyan Mandal , Bhiwani(Regd.) Sewa Nagar Colony, Ward No.28, Bhiwani. “For construction of Dharamshala.”	11,00,000/-	SDO(C) Bhiwani.
34	U.O.No.PS/MPHE/2015/81 dt. 19.11.2015	Mukti Dham Sewa Samiti (Regd.), Phatak Par, Haluwas Gate, Bhiwani. “For construction of boundary wall and repair of main gate.”	5,00,000/-	SDO(C) Bhiwani.
35	U.O.No.PS/MPHE/2015/85 dt. 19.11.2015	Baikunth Dham, Hanuman Gate, Bhiwani (Regd. No. 01128) “For construction of boundary wall and repair of main gate.”	11,00,000/-	-do-
36.	U.O.No.PS/MPHE/2015/89 dt. 19.11.2015	Manan Rajput Charity Trust, Manan Pana, Bhiwani. “For construction of Manan Pana Rajput Dharamshala.”	13,00,000/-	-do-
37.	U.O.No.PS/MPHE/2015/97 dt. 19.11.2015	Ajay S/o Shri Gyasi Ram Balmiki, Village Manheru, Tehsil and District-Bhiwani. “For financial assistance being poor person for repair of house.”	1,50,000/-	-do-
38.	U.O.No.PS/MPHE/2015/93 dt. 19.11.2015	Shree Krishan Gaushala (Regd.) Gaushala Road, behind Purani Anaj Mandi, Karnal (Regd. No. 1300/1990). “For purchase of fodder for cows.”	1,00,000/-	SDO(C) Karnal.
39	U.O.No.PS/MPHE/2015/101 dt.	District Judo Association, H. No. 2492, Sector-13, Huda, Bhiwani “ For development of sports activities ”	2,00,000/-	SDO(C)
				Bhiwani.
40	U.O.No.PS/MPHE/2015/109 dt. 30.11.2015	Raju Singh son of Shri Sheodan Singh, Rajan Pana, Naya Bazar, Bhiwani. “ To provide financial assistance for the treatment of his son being cancer patient.”	2,00,000/-	-do-
41.	U.O.No.PS/MPHE/2015/117 dt. 3.12.2015	Banwasi Kalyan Ashram Haryana, Bajrangbali Nagar, Rohtak Road, Bhiwani. “ For establishment of Computer Training Centre and construction of Library.”	11,00,000/-	-do-
42.	U.O.No.PS/MPHE/2015/121 dt. 3.12.2015	Shikhar Chetna Sangthan, Shashtri Marg, Vidya Nagar, Bhiwani (Regd. No. 1380-2002) Vill. Dhani Mahu, Teh. Tosham, Distt. Bhiwani. “ For construction of Community Centre and Library at Village Dhani Mahu and purchase of Library books ”	15,70,000/-	SDO(C)
				Tosham
43	U.O.No.PS/MPHE/2015/125 dt. 3.12.2015	Nayak Kalyan Samiti (Regd. No. 01739), Office 963, Sector-13, Bhiwani. “ For rehabilitation of persons of Nayak Samaj whose houses demolished during widening of City Station Road ”	9,00,000/-	SDO(C)
				Bhiwani.
44	U.O.No.PS/MPHE/2015/129 dt. 3.12.2015	Principal, TIT Senior Secondary School, Bhiwani. “ For promotion of cultural activities.”	1,00,000/-	-do-
45.	U.O.No.PS/MPHE/2015/113 dt. 30.11.2015	Saraswati Shiksha Samiti, Gaushala Road, Panna Chhajyan, Beri Distt. Jhajjar (Registration No. 06/15-B/153). “ For construction of school building.”	5,00,000/-	SDO(C)
				Jhajjar
46	U.O.No.PS/MPHE/2015/105 dt.	Satish Kumar son of Shri Gopal Ram, Naya Bazar, Bhiwani. “To provide financial assistance for his	3,00,000/-	SDO(C)
				Bhiwani.
47	U.O.No.PS/MPHE/2015/133	Nagar Vyapar Mandal, Page 2 of 4 Road. Charkhi Dadri. District-Bhiwani. (Regd. No. HRO	5,00,000/-	SDO(C)

<u>Sr.</u>	<u>Authority No. & date</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
1	2	3	4	5
	dt.17.12.2015	1321 400971). “For Re-construction of Aggarwal		Charkhi Dadri.
48	U.O.No.PS/MPHE/20 15/151 dt.	Municipal Council, Bhiwani. “For construction of roads of Vikas Nagar, Bhiwani.”	1,90,000/-	SDO(C) Bhiwani.
49	U.O.No.PS/MPHE/20 15/155 dt. 29.12.2015	Municipal Council, Bhiwani. “For construction of road of M.C. Colony, Rohtak Road, Bhiwani.”	1,90,000/-	-do-
50.	U.O.No.PS/MPHE/20 15/159 dt. 29.12.2015	Municipal Council, Bhiwani. “For development of park of M.C. Colony, Rohtak Road, Bhiwani.”	2,00,000/-	-do-
51.	U.O.No.PS/MPHE/20 15/163 dt. 29.12.2015	Municipal Council, Bhiwani. “For construction of streets of Shiv Nagar-II, Bhiwani.”	1,25,000/-	-do-
52.	U.O.No.PS/MPHE/20 15/167 dt. 29.12.2015	Municipal Council, Bhiwani. “For construction of streets of Shiv Nagar-I, Bhiwani.”	1,25,000/-	-do-
53.	U.O.No.PS/MPHE/20 15/175 dt. 29.12.2015	Saini Sabha, Hanuman Dhani (Ward No.14), Bhiwani. (Regd. 758/98-99). “For construction of Saini Dharamshala.”	13,25,000/-	-do-
54.	U.O.No.PS/MPHE/20 15/191 dt. 29.12.2015	Shree Gopal Gaushala, Loharu, District-Bhiwani. (Regd. No. HR013201400781). “For construction of cowshed and purchase of fodder.”	5,00,000/-	SDO(C) Loharu.
55	U.O.No.PS/MPHE/20 15/195 dt.	Adi Ambedkar Welfare Society, Bawri Gate Balmiki Mandir, Bhiwani. (Regd. No. 01732). “For construction	8,00,000/-	SDO(C) Bhiwani.
56	U.O.No.PS/MPHE/20 15/199 dt. 29.12.2015	Sewa Bharti Haryana Pardesh (Regd.), Keshavdham, Bajrang Gali Colony, Branch Bhiwani, District-Bhiwani. “For development of cultural and social activities.”	3,00,000/-	-do-
57.	U.O.No.PS/MPHE/20 15/203 dt. 29.12.2015	Shree Goswami Laldas Memorial Trust (Regd.) Jain Chowk, Bhiwani. “For construction of library building.”	2,75,000/-	-do-
58.	U.O.No.PS/MPHE/20 15/211 dt. 29.12.2015	Guru Ravidass Jan Kalyan Samiti, Bhiwani (Regd. No. HR01321400783). “For construction of hostel building for SC Students.”	5,00,000/-	-do-
60.	U.O.No.PS/MPHE/20 15/215 dt. 29.12.2015	Vishvakarma Vikas Sangthan, VPO Dinod, District-Bhiwani. “For construction of Vishavkarma Dharamshala.”	11,00,000/-	-do-
61.	U.O.No.PS/MPHE/20 15/05 dt. 02.02.2016	Shaheed Madan Lal Dhingra Sangrash Samiti (Regd. No. 452), office: Cloth Market, near Dr. V.P. Khurana, Krishna Colony, Bhiwani. “For extension of Shaheed Madan Lal Dhingra Smarak.”	2,50,000/-	-do-
62.	U.O.No.PS/MPHE/20 15/09 dt. 02.02.2016	Netrahein Jagriti Sangh (Regd. No. 776/2014-15), Avdhut Ashram, Mohalla Ramganj near Dadri Gate, Bhiwani. “For financial assistance for blind students/persons.”	50,000/-	-do-
63.	U.O.No.PS/MPHE/20 15/147 dt. 02.02.2016	Shri Pardeep Sharma son of Shri Phool Chand Sharma, Village-Norangabad, P.O. Bamla, District-Bhiwani. “To provide medicines/equipments for second operation being accidental case being poor person.”	1,00,000/-	SDO(C) Bhiwani.
64	U.O.No.PS/MPHE/20 15/135 dt. 29.12.2015	Gram Panchayat, Mithapur, District-Ambala. “For construction of Jhallar(झालर) of open Hall near Shiv Mandir.”	1,00,000/-	B.D.P.O. Saha.
65	U.O.No.PS/MPHE/20 15/139 dt.	Aggarwal Vikas Trust (Regd. No. 2063) Odhan, District-Sirsa. “For construction of Community Hall.”	5,00,000/-	SDO(C) Dabwali.
66	U.O.No.PS/MPHE/20 15/187 dt. 29.12.2015	Smt. Satya Devi wife of Late Shri Ved Parkash, C/o Dr. G.D. Jindal, near Chaudhary Market, Mandi Dabwali, Distt.-Sirsa. “To compensate Smt. Satya Devi due to death of her son in the attack by the terrorists in the	1,00,000/-	SDO(C) Dabwali.
67	U.O.No.PS/MPHE/20 15/207 dt.	Shree Lakhdatar utsav Samiti (Regd.) Nauhria Bazar, Sirsa. “For construction of Community Hall.”	5,00,000/-	SDO(C) Sirsa.
68	U.O.No.PS/MPHE/20 15/143 dt.	Ganeshi Lal Hindu Public School, Garhi Bolni Road, Rewari (Regd. No. HR/017/1944/33). “For construction	7,00,000/-	SDO(C) Rewari.
69	U.O.No.PS/MPHE/20 15/171 dt. 29.12.2015	Shree Aggarwal Sabha (Regd.1973), Shree Aggarwal Sabha Bhawan, shree Agrasain Marg, New Mandi Narnaul., District-Mahendergarh. “For making	2,50,000/-	SDO(C) Narnaul.
70	U.O.No.PS/MPHE/20 15/179 dt. 29.12.2015	Gulab Singh son of Shri Tilak Raj, Village-Anwal, District-Rohtak. “To provide financial help for his treatment being Heart Patient being poor person.”	2,00,000/-	SDO(C) Kalanaur.
71	U.O.No.PS/MPHE/20 15/183 dt.	Shree Prachin Ramleela Society (Local) Regd. Rohtak. “For promotion of cultural activities and construction of	11,00,000/-	SDO(C) Rohtak
72	U.O.No.PS/MPHE/20 15/01 dt.	City Magistrate, Jind. “For up-keeping of Herbal Park and park near D.C. Colony and installation of lights,	5,00,000/-	SDO(C) Jind.

<u>Sr.</u>	<u>Authority No. &</u>	<u>Place and purpose</u>	<u>Amount Rs.</u>	<u>Executing Agency</u>
<u>No.</u>	<u>date</u>			
1	2	3	4	5
73	U.O.No.PS/MPHE/2015/13 dt.	XEN, Dakshin Haryana Bijli Vitran Nigam, Bhiwani. “For purchase of electric wires and poles etc.”	5,00,000/-	SDO(C) Bhiwani.
74	U.O.No.PS/MPHE/2015/17 dt. 8.2.2016	Shri Hans Raj Son of Shri Chandgi Ram, resident of Dadri Gate, Dhana Road, Gali No.3, Bhiwani. “To compensate Shri Hans Raj due to death of his only son.”	2,00,000/-	-do-
75	U.O.No.PS/MPHE/2015/25 dt.8.2.2016	Geeta Bhawan Trust (Regd. No. 4840), Dhobhi Talab, Bhiwani. “For construction of building.”	2,50,000/-	-do-
76.	U.O.No.PS/MPHE/2015/25 dt.8.2.2016	K.M. Public School (Senior Secondary) Bhiwani. “For development of social activities.”	50,000/-	-do-
77.	U.O.No.PS/MPHE/2015/37 dt.9.2.2016	Sukhanand Foundation (Regd. No.NGO No. NNL/10-08/6/2005), Bliss Enclave, Meham Road, Kaluwas, Bhiwani. “For development of yoga activities.”	1,00,000/-	-do-
78.	U.O.No.PS/MPHE/2015/41 dt.9.2.2016	Koliyan Charity Trust (Regd. No. 3399), near Lal Masjid, Ahiron Ki Gali, Bhiwani. “For construction of room.”	1,50,000/-	-do-
79.	U.O.No.PS/MPHE/2015/45 dt.9.2.2016	Haryana Sports Association for the Disabled (Regd. No.1320), Acharyan Street, Lohar Bazar, Bhiwani. “For development of sports activities.”	50,000/-	-do-
80.	U.O.No.PS/MPHE/2015/21	City Magistrate, Sirsa. “For distribution of sweets amongst the children who participated in the Republic	1,50,000/-	SDO(C) Sirsa.
81	U.O.No.PS/MPHE/2015/33	Navsankalp Association (Regd. No. 4401), Office # 1067, Sector 8-C, Chandigarh. “For the treatment of	50,000/-	SDO(C) Panchkula

Allocation of Discretionary Grants sanctioned by Capt. Abhimanyu Finance Minister, Haryana, Chandigarh for the financial year 2015-16.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.05 dt.03.06.2015	Dr. Bhim Rao Ambedkar Kalyan Sabha, Hansi (Regd. No. 599), Central Bank of India, Hansi, A/c No. 2013714 609, Distt.- Hisar. "For construction of Hostel and Bhawan."	11,00,000/-	SDO(C) Hansi.
2	U.O.No.01 dt.29.05.2015	Vill. Majod, Distt.-Hisar. "For shifting of sluice valve & S.V. Houdies at Village Majod Distt.-Hisar."	52,962/-	XEN Public Health, Hansi.
3	U.O.No.09 dt.18.08.2015	Geeta Vidya Mandir, Purkhas, Sonapat (Regd). " For construction of rooms."	11,00,000/-	SDO (C) Ganuar
4	U.O.No.12 dt.18.08.2015	Kamdhenu Gowdham (Regd. No. 4523) Village Bissar-Akbarpur (District Mewat) PNB A/c No. 1504000102250101 IFSC Code PUNB0150400 PAN No. AABTP8682Q. "For purchase of fodder/feed for cows and for maintenance of Gowdham."	5,00,000/-	SDO (C) Nuh
5	U.O.No.15 dt.24.09.2015	Arya Samaj Mandir College Vibhag, Pradhana Mauhalla, Rohtak. " For purchase of furniture/plastic furniture, ceiling fans, water cooler and for maintenance of primary school building."	2,50,000/-	SDO(C) Rohtak
6	U.O.No.18 dt.24.09.2015	Sant Kabir Shiksha Samiti, Dhanak Samaj, Haryana (Regd. No. 795), Hisar. "For construction of (rooms and other works of) Girls Hostel."	11,00,000/-	SDO(C) Hisar
7	U.O.No.21 dt.24.09.2015	Government College, Narnaud, Distt. Hisar. " For sweets distributed among the students in the function of Rakshya Bandhan."	21,000/-	SDO(C) Hansi
8	U.O.No.24 dt.24.09.2015	Swami Deeptanand Kanya Gurukul (Regd.) Village Ghirai, Teh. Hansi, Distt. Hisar. " For construction of additional rooms/building in Kanya Gurukula."	11,00,000/-	-do-
9.	U.O.No.27 dt.24.09.2015	Sant Shiromani Guru Ravidas Samiti, Village Data. (Regd. No. 149) Distt. Hisar. " For providing Doors and Windows in the Ashram."	51,000/-	-do-
10.	U.O.No.30 dt.24.09.2015	Deputy Commissioner, Ambala. " For prizes/sweets distributed among school children on the occasion of independence Day celebration."	51,000/-	SDO(C) Ambala
11	U.O.No.33 dt.24.09.2015	Deputy Commissioner, Ambala. " For Annapurna Project run by District Administration, Ambala in General Hospital, Ambala."	1,00,000/-	-do-
12.	U.O.No.38 dt.24.09.2015	Hindu Shiksha Samiti (Regd. No. 00436 Dated 13.04.2015) Kurukshetra-136118 A/C No. 535402070000224, PAN No. AABTH2321L. " For extension of Keshav Khand Building in Bisna Mal Jain Saraswati Vidya Mandir, Kalanwali (Sirsa)." Cancelled	11,00,000/-	SDO(C) Thanesar
13	U.O.No.36 dt.24.09.2015	Vridh Kesari Romesh Chander Trust (Regd.) Delhi-35. PNB A/c No.3075002102006705, PAN No.AAATV8967D. "For purchase of homoeopathic medicine and physiotherapy equipments for dispensaries run by the Trust."	5,00,000/-	Under Secretary, (General),to Govt. Haryana.
14	U.O.No.41 dt.3.11.2015	Gram Panchayat Bhaklana, Tehsil Hansi, Distt. Hisar. "For Electrical repair and purchase of equipment."	70,000/-	XEN Public Health Hansi
15	U.O.No.41 dt.3.11.2015	Gram Panchayat Budana, Tehsil Narnaund, Distt. Hisar. "For Washing If Filter Bed of Water works."	60,000/-	-do-
16.	U.O.No.41 dt.3.11.2015	Gram Panchayat Budana, Tehsil Narnaund, Distt. Hisar. "For Electrical Repair and Starter plush Change Motor Cable."	1,50,000/-	-do-
17.	U.O.No.41 dt.3.11.2015	Gram Panchayat Dhani Kumharan, Tehsil Narnaund, Distt. Hisar. " For special repair and desilting of inlet channel village Rakhi Khas." Cancelled	2,46,000/-	-do-
18.	U.O.No.41 dt.3.11.2015	Gram Panchayat Dharam Kher,Tehsil Hansi, Distt. Hisar. "For purchase & Installation of electricity equipment village Dharam Kheri."	1,59,000/-	-do-
19.	U.O.No.41 dt.3.11.2015	Gram Panchayat Gurana, Tehsil Hansi, Distt. Hisar. " For purchase & Installation of electricity equipment village Gurana."	1,97,000/-	-do-
20.	U.O.No.41 dt.3.11.2015	Gram Panchayat Kagsar,Tehsil Narnaund Distt. Hisar. " For electrical repair & change over Sub-mersible motor tubewell."	1,00,000/-	-do-
21.	U.O.No.41 dt.3.11.2015	Gram Panchayat Khanda Kheri,Tehsil Hansi, Distt. Hisar. " For purchase and Installation of electrical equipment at W/S Schemes Village Khanda Kheri."	1,49,000/-	-do-
22.	U.O.No.41 dt.3.11.2015	Gram Panchayat Khanda Kheri,Tehsil Hansi, Distt. Hisar. " For Washing of Filter Bed."	1,50,000/-	-do-
23.	U.O.No.41 dt.3.11.2015	Gram Panchayat Kharbala, tehsil Hansi, Distt. Hisar. " For repair of water supply pipe line."	50,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
24.	U.O.No.41 dt.3.11.2015	Gram Panchayat Koth Kalan,Tehsil Narnaund, Distt. Hisar. “ For repair & purchase of electrical equipment for water works.”	85,000/-	-do-
25.	U.O.No.41 dt.3.11.2015	Gram Panchayat Lohari Ragho,Tehsil Narnaund, Distt. Hisar. “ For Washing of Filter Bed.”	1,00,000/-	-do-
26.	U.O.No.41 dt.3.11.2015	Gram Panchayat Lohari Ragho,Tehsil Narnaund, Distt. Hisar. “ For repair & purchase of electrical equipment.”	1,00,000/-	-do-
27.	U.O.No.41 dt.3.11.2015	Gram Panchayat Lohari Ragho,Tehsil Narnaund, Distt. Hisar. “ For Washing of Filter Bed.”	1,50,000/-	-do-
28.	U.O.No.41 dt.3.11.2015	Gram Panchayat Majra,Tehsil Narnaund, Distt. Hisar. “ For repair and installation of electrical equipment at village Majra.”	40,000/-	-do-
29.	U.O.No.41 dt.3.11.2015	Gram Panchayat Milakpur,Tehsil Narnaund, Distt. Hisar. “ For repair & purchase of electrical equipment of water works & boosting station.”	2,00,000/-	-do-
30.	U.O.No.41 dt.3.11.2015	Gram Panchayat Mirchpur,Tehsil Narnaund, Distt. Hisar. “ For repair & purchase of electrical equipment of water works .”	1,50,000/-	-do-
31.	U.O.No.41 dt.3.11.2015	Gram Panchayat Moth, Tehsil Narnaund, Distt. Hisar. “ For Washing of Filter bed and repair of Electrical motor water works .”	1,75,000/-	-do-
32.	U.O.No.41 dt.3.11.2015	Gram Panchayat Nara,Tehsil Narnaund, Distt. Hisar. “ For purchase of electrical equipment of tubewell .”	2,00,000/-	-do-
33.	U.O.No.41 dt.3.11.2015	Gram Panchayat Narnaund,Tehsil Narnaund, Distt. Hisar. “ For purchase and installation of electrical equipments at village Narnaund.”	1,00,000/-	-do-
34.	U.O.No.41 dt.3.11.2015	Gram Panchayat Pali,Tehsil Narnaund, Distt. Hisar. “ For purchase and installation of electrical equipments village Pali .”	1,13,000/-	-do-
35.	U.O.No.41 dt.3.11.2015	Gram Panchayat Pali, Tehsil Narnaund, Distt. Hisar. “ For Washing of Filter Bed .”	1,50,000/-	-do-
36.	U.O.No.41 dt.3.11.2015	Gram Panchayat Puthi Samain, Tehsil Hansi, Distt. Hisar. “ For repair and purchase of Electric Equipment .”	1,00,000/-	-do-
37.	U.O.No.41 dt.3.11.2015	Gram Panchayat Rakhi Khas, Tehsil Narnaund, Distt. Hisar. “ For special repair and desilting of inlet channel village Rakhi Khas .”	2,36,000/-	-do-
38.	U.O.No.41 dt.3.11.2015	Gram Panchayat Rakhi Khas, Tehsil Narnaund, Distt. Hisar. “ For repair and purchase of electrical equipments for Tube Well .”	1,50,000/-	-do-
39.	U.O.No.41 dt.3.11.2015	Gram Panchayat Rakhi Khas, Tehsil Narnaund, Distt. Hisar. “ For Washing of Filter Bed Rakhi Khas water works .”	75,000/-	-do-
40.	U.O.No.41 dt.3.11.2015	Gram Panchayat Rakhi Shapur, Tehsil Narnaund, Distt. Hisar. “ For repair of inlet channel .”	2,50,000/-	-do-
41.	U.O.No.41 dt.3.11.2015	Gram Panchayat Rakhi Shapur, Tehsil Narnaund, Distt. Hisar. “ For repair and purchase of electrical equipment for water works etc.”	75,000/-	-do-
42.	U.O.No.41 dt.3.11.2015	Gram Panchayat Rakhi Shapur, Tehsil Narnaund, Distt. Hisar. “ For Washing of filter bed.”	55,000/-	-do-
43.	U.O.No.41 dt.3.11.2015	Gram Panchayat Sindher, Tehsil Hansi, Distt. Hisar. “ For new water supply line in Dhanis.”	2,00,000/-	-do-
44.	U.O.No.41 dt.3.11.2015	Gram Panchayat Sisai Bolan, Tehsil Hansi, Distt. Hisar. “ For purchase & installation of electrical equipments for water works at village Sisai Bolan .”	1,71,000/-	-do-
45.	U.O.No.41 dt.3.11.2015	Gram Panchayat Sisai Bolan, Tehsil Hansi, Distt. Hisar. “ For repair of electricdal change over Sub-mersible motor tubewell .”	1,50,000/-	-do-
46.	U.O.No.41 dt.3.11.2015	Gram Panchayat Sisai Kalirawan, Tehsil Hansi, Distt. Hisar. “ For repair of water supply line.”	50,000/-	-do-
47.	U.O.No.41 dt.3.11.2015	Gram Panchayat Sisar, Tehsil Hansi, Distt. Hisar. “ For purchase of electrical equipments of tubewell at Mundhal Road Village Sisar.”	2,00,000/-	-do-
48.	U.O.No.41 dt.3.11.2015	Gram Panchayat Sulchani, Tehsil Narnaund, Distt. Hisar. “ For purchase and installation of electrical equipments for water works .”	70,000/-	-do-
49.	U.O.No.41 dt.3.11.2015	Gram Panchayat Sulchani, Tehsil Narnaund, Distt. Hisar. “ For construction of main gate of water works.”	1,50,000/-	-do-
50.	U.O.No.41 dt.3.11.2015	Gram Panchayat Sultanpur, Tehsil Hansi, Distt. Hisar. “ For repair and purchase of electrical equipments of water works .”	1,00,000/-	-do-
51.	U.O.No.41 dt.3.11.2015	Gram Panchayat Ugalan, Tehsil Hansi, Distt. Hisar. “ For special repair and desilting of inlet channel.”	2,00,000/-	-do-
52.	U.O.No.41 dt.3.11.2015	Gram Panchayat Ugalan, Tehsil Hansi, Distt. Hisar. “ For repair of boosting station and Earth work.”	1,00,000/-	-do-
53.	U.O.No.41 dt.3.11.2015	Gram Panchayat Kharbala, Tehsil Hansi, Distt. Hisar. “ For purchase & installation of RO with Water Cooler.”	1,50,000/-	BDPO Hansi-2

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
54	U.O.No.41 dt.3.11.2015	Gram Puthi, Tehsil Hansi, Distt. Hisar. “For purchase & installation of RO with Water Cooler.”	1,50,000/-	-do-
55.	U.O.No.41 dt.3.11.2015	Gram Panchayat Petwar, Tehsil Narnaund, Distt. Hisar. “For purchase & installation of RO with Water Cooler.”	1,50,000/-	BDPO Narnaund
56	U.O.No.41 dt.3.11.2015	Gram Panchayat Mirchpur, Tehsil Narnaund, Distt. Hisar. “For purchase & installation of RO with Water Cooler.”	1,50,000/-	-do-
57.	U.O.No.46 dt.17.11.2015	Chandigarh Press Club, Sector 27-B, Chandigarh. “For purchase of equipments/ machines of Gym for Chandigarh Press Club and to promote activities of Press and for welfare of Press Correspondents.”	5,00,000/-	SDO(C) Panchkula.
58	U.O.No.50 dt.01.12.2015	Bangar Educational Trust (Regd.) Uchana, Tehsil Narwana, Distt. Jind. “ For construction of Computer Lab and for purchase of computers.”	11,00,000/-	SDO(C) Jind
59	U.O.No.54 dt.15.12.2015	Gram Panchayat of Village Kharak Pandwa, Tehsil-Kalayat, Distt. Kaithal. “For construction of rooms in SC Chaupal.”	2,50,000/-	SDO(C) Kalayat.
60	U.O.No.57 dt.15.12.2015	Gram Panchayat of Village-Titram, Tehsil & Distt.-Kaithal. “For construction of Ravidass Bhawan.”	2,50,000/-	-do-
61.	U.O.No.60 dt.15.12.2015	Bisna Mal Jain Sarswati Vidyamandir, Kalanwali, Distt.-Sirsa. “For extension of Keshav Khand Building in Bisna Mal Jain Sarswati Vidyamandir Kalanwali.”	11,00,000/-	SDO(C) Dabwali.
62	U.O.No.63 dt.15.12.2015	Vaidik Shikshan Sansthan Kanya Gurukul, Kharal(Regd.), Distt.-Jind. “For flooring of class rooms and for construction of urinals.”	11,00,000/-	SDO(C) Narwana.
63	U.O.No.66 dt.29.01.2016	Smt. Bimla Devi widow of Late Sh. Balbir Singh, VPO Khanda Kheri, Tehsil Hansi, District Hisar. “ For Financial assistance to Smt. Bimla Devi for repairs of her house being poor.”	31,000/-	SDO(C) Hansi
64	U.O.No.69 dt.29.01.2016	Yaadgar-E-Rafi Society (Regd. No. 1594 of 1989) 20282FF, Sector-47-C, Chandigarh (Allahabad Bank A/C No. 20215761622, IFSC Code: ALLA0210176) PAN No. AAAAY0318E. “For the development of cultural activities.”	5,00,000/-	SDO(C) Panchkula
65	U.O.No.72 dt.05.02.2016	Shiksha Bharti Vidyalaya, (Recog. No. 2811/RTK/8th/BOSE/2014), Bahu Akbarpur. “For construction of rooms/ building in the Vidyalaya.”	11,00,000/-	SDO(C) Rohtak.
66	U.O.No.75 dt.05.02.2016	Adarsh Bal Mandir High School, Narwana, (Regd. No. HR/JND/00247).” “For construction of rooms/shed for school buses.”	11,00,000/-	SDO(C) Narwana.
67	U.O.No.78 dt.11.02.2016	Shree Ramilila Utshav Committee (Regd.), Rohtak. “ For the development of cultural/social activites.”	2,51,000/-	SDO(C) Rohtak
68	U.O.No.81 dt.11.02.2016	Maharishi Valmiki Sabha, Ward No. 11 Behind Police Station, Narnaund, Distt. Hisar (Regd. No. 01631) .“ For construction of Valmiki Chaupal in Ward No. 11, Narnaund.”	11,00,000/-	SDO(C) Hansi
69	U.O.No.84 dt.08.03.2016	Jat Dharamshala, Jind. “ For renovation/repairs of Jat Dharamshal, Jind.”	11,00,000/-	SDO(C) Jind
70	U.O.No.87 dt.08.03.2016	Paramsidh Sankat Mochan Dharamrath Trust, Rohtak (Regd. No. 13668). “ For construction of Hall and Silai Centre for the use of community as a whole.”	5,00,000/-	SDO(C) Rohtak
71	U.O.No.95 dt.08.03.2016	Dhani Singaram, Vill. Masudpur, Tehsil Hansi, Distt. Hisar. “ For providing PCC Pole and other materials for electricity connection in Dhani Singaram (Vill. Masudpur).”	1,92,000/-	XEN (Operation), DHBVNI, Hansi
72	U.O.No.90 dt.08.03.2016	Gram Panchayat Masudpur, Tehsil Hansi, Distt. Hisar. “ For Construction of streets by interlocking paver blocks.	48,00,000/-	BDPO Hansi-1
73	U.O.No.90 dt.08.03.2016	Gram Panchayat Data, Tehsil Hansi, Distt. Hisar. “ For Construction of streets by interlocking paver blocks.	21,85,000/-	BDPO Hansi-1
74	U.O.No.90 dt.08.03.2016	Gram Panchayat Khanda Kheri, Tehsil Hansi, Distt. Hisar. “ For Construction of streets by interlocking paver blocks.”	33,18,000/-	BDPO Hansi-II
75	U.O.No.90 dt.08.03.2016	Gram Panchayat Khanda Kheri, Tehsil Hansi, Distt. Hisar. “ For Construction of Boundary Wall of Kabristhan.”	4,84,000/-	BDPO Hansi-II
76	U.O.No.90 dt.08.03.2016	Gram Panchayat Khanda Kheri, Tehsil Hansi, Distt. Hisar. “ For providing three number of High Mask light.”	7,68,000/-	BDPO Hansi-II
77	U.O.No.90 dt.08.03.2016	Gram Panchayat Singhwa Khaas, Tehsil Hansi, Distt. Hisar. “ For construction fo street with brick paving.”	20,50,000/-	BDPO Hansi-II
78	U.O.No.90 dt.08.03.2016	Gram Panchayat Bhaklana, Tehsil Hansi, Distt. Hisar. “ For construction of Pucca Path leading to Govt. High School Boys Bhaklana.”	10,00,000/-	BDPO Hansi-II
79	U.O.No.90 dt.08.03.2016	Gram Panchayat Puthi, Tehsil Hansi, Distt. Hisar. “ For Construction of streets by interlocking paver blocks.”	47,50,000/-	BDPO Hansi-II
80	U.O.No.90 dt.08.03.2016	Gram Panchayat Sisar, Tehsil Hansi, Distt. Hisar. “ For Construction of streets by interlocking paver blocks.”	11,84,000/-	BDPO Hansi-II
81	U.O.No.90 dt.08.03.2016	Gram Panchayat Kinnar, Tehsil Narnaud, Distt. Hisar. “ For Construction of streets by interlocking paver blocks.”	11,36,000/-	BDPO Narnaud
82	U.O.No.90 dt.08.03.2016	Gram Panchayat Petwar Tehsil Narnaud, Distt. Hisar. “ For Construction of streets by interlocking paver blocks.”	9,30,000/-	BDPO Narnaud
83	U.O.No.90 dt.08.03.2016	Gram Panchayat Petwar Tehsil Narnaud, Distt. Hisar. “ For Construction of Gau (cow) Ghat.”	10,16,000/-	BDPO Narnaud

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
84	U.O.No.90 dt.08.03.2016	Gram Panchayat Petwar Tehsil Narnaud, Distt. Hisar. “ For Construction of Pucca Path leading to Govt. Girls Sr. Sec. School, Petwar & for construction of Toilets in this school.”	11,96,000/-	BDPO Narnaud
85	U.O.No.90 dt.08.03.2016	Gram Panchayat Gamra, Tehsil Narnaud, Distt. Hisar. “ For Construction of streets by interlocking paver blocks.”	9,75,000/-	BDPO Narnaud
86	U.O.No.90 dt.10.03.2016	Haryana Bharat Vikas Foundation, Hisar Opposite Nagar Nigam Office, Near Appollo Hospital, Malik Chowk, Hisar. “For purchase of material for construction of building.”	5,00,000/-	SDO(C) Hisar
87	U.O.No.101 dt.11.03.2016	Gram Panchayat Khera Rangdan (Distrit Hisar). “For Cosntruction of streets by interlocking paver blocks.”	10,00,000/-	BDPO Hansi-II
88	U.O.No.104 dt. 11.03.2016	Gram Panchayat Dharam Kheri (Distrit Hisar). “ For Cosntruction of streets by interlocking paver blocks.”	10,00,000/-	BDPO Hansi-II
89	U.O.No.107 dt.16.03.2016	Sh. Jogender S/o Sh. Maha Singh, Village Dhandhlan, Tehsil Beri, Distt. Jhajjar. “ For repairs of the House of Sh. Jogender S/o Sh. Maha Singh being a poor person.”	28,000/-	BDPO Beri

Allocation of Discretionary Grants sanctioned by Shri Ghanshyam Saraf, Minister of State, Public Health Engg. Deptt., Haryana, Chandigarh for the financial year 2016-17.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/MPHE/2016/01 dt. 23.05.2016	Principal, Govt. Girls Senior Secondary School, Bhiwani. “ For construction of path in Prayer Ground.”	3,42,000/-	SDO(C) Bhiwani.
2	U.O.No.PS/MPHE/2016/05 dt. 23.05.2016	District Bar Association, Bhiwani. “ For purchase of Library books.”	5,00,000/-	SDO(C) Bhiwani.
3	U.O.No.PS/MPHE/2016/09 dt. 23.05.2016	Guru Ravidas Jan Kalyan Samiti, Bhiwani (Regd. No. HR01321400783). “For construction of coaching hall/hostel in Ambedkar Bhawan.”	11,00,000/-	SDO(C) Bhiwani.
4	U.O.No.PS/MPHE/2016/13 dt. 23.05.2016	Shri Dinesh Kumar son of Shri Suresh Kumar, resident of Gali Thakur Bhani Singh, Lohar Bazar, Bhiwani. “For transplantation of kidney	2,00,000/-	SDO(C) Bhiwani.
5	U.O.No.PS/MPHE/2016/17 dt. 23.05.2016	Smt. Renu Devi wife of Shri Raj Kumar, Village Nimriwali, District Bhiwani. “ For treatment of her husband Shri Raj Kumar being cancer patient	2,00,000/-	BDPO Bhiwani.
6	U.O.No.PS/MPHE/2016/21 dt. 23.05.2016	Superintendent, District Jail, Bhiwani. “ For welfare of prisoners.”	5,00,000/-	SDO(C) Bhiwani.
7	U.O.No.PS/MPHE/2016/25 dt. 23.05.2016	Patel Gurjar Mahasabha (Regd. No. HR-13-2015-01756), Gurjar Dharamshala, near Bawri Gate, Bhiwani.“For construction of Gurjar	11,00,000/-	SDO(C) Bhiwani.
8	U.O.No.PS/MPHE/2016/33 dt. 23.05.2016	XEN, Dakshin Haryana Bijli Vitran Nigam, Bhiwani. “For electrification in the deras/dhanies of village Phulpura as well as at Pipliwala Johar	10,00,000/-	SDO(C) Bhiwani.
9	U.O.No.PS/MPHE/2016/41 dt. 23.05.2016	Gram Panchayat, Dhana Narsan (Bhiwani). “For construction of Harijan Dharamshala.”	11,00,000/-	SDO(C) Bhiwani.
10	U.O.No.PS/MPHE/2016/45 dt. 23.05.2016	Gram Panchayat, Phulpura (Bhiwani). “ (i) Rs. 1.00 lac for construction of boundary wall of cremation ground.(ii) Rs. 1.00 lac for completion	2,00,000/-	BDPO Bhiwani.
11	U.O.No.PS/MPHE/2016/57 dt. 23.05.2016	Handball Association District Bhiwani (Regd. No. HR-13-2016-01787), Sai Complex, Haluwas Gate, Bhiwani. “For development of sports	2,00,000/-	SDO(C) Bhiwani.
12	U.O.No.PS/MPHE/2016/61 dt. 23.05.2016	Sai Karate-Do Association Bhiwani (Regd.) # 425/1 Hanuman Dhani Back Side Saini Dharamshala, Bhiwani. “ For development of	2,00,000/-	SDO(C) Bhiwani.
13	U.O.No.PS/MPHE/2016/69 dt. 23.05.2016	Aadhi Dharam Samaaj, Branch Village Misri, District Bhiwani. “ For construction of Balmiki Bhawan at Village Misri.”	5,00,000/-	SDO(C) Charkhi Dadri
14	U.O.No.PS/MPHE/2016/73 dt. 23.05.2016	Little Hearts Public School (Affiliation No. 530995), Loharu Road, Kusumbi Mor, Devsar, District Bhiwani.“ For distribution of sweet/prizes	5,00,000/-	SDO(C) Bhiwani.
15	U.O.No.PS/MPHE/2016/77 dt. 23.05.2016	Aggarsain Shiksha Samiti, Aggarsain Chowk Bhiwani Road, Tosham, District Bhiwani (Regd. No. 905). “ For construction of school boundary	5,00,000/-	SDO(C) Tosham
16	U.O.No.PS/MPHE/2016/85 dt. 23.05.2016	Shree Aggarwal Sabha (Rgd. No. 75/1973-74). Shree Agarsain Bhawa, Halu Bazar, Bhiwani. “ For construction of Agarwarl Bhawan.”	11,00,000/-	SDO(C) Bhiwani.
17	U.O.No.PS/MPHE/2016/93 dt. 23.05.2016	Shree Gaushala Trust (Regd.) Bhiwani. “ For purchase of fodder for cows.	5,00,000/-	SDO(C) Bhiwani.
18	U.O.No.PS/MPHE/2016/121 dt. 23.05.2016	Bhagwan Dev Yog Ashram Dharamarth Trust (Regd. No. 2589) Head Office: Village & Post Office Kankdoli Dham, District Bhiwani. “ For construction of community hall for the use of	5,00,000/-	SDO(C) Charkhi Dadri
19	U.O.No.PS/MPHE/2016/129 dt. 23.05.2016	XEN, Dakshin Haryana Bijli Vitran Nigam, Dadri, Distt. Bhiwani. “ For purchase of electric wires.”	35,,000/-	SDO(C) Dadri
20	U.O.No.PS/MPHE/2016/29 dt. 23.05.2016	Shree Lakhdatar Utsav Samiti (Regd.) Nauhria Bazar, Sirsa. “ For construction of Community Hall.”	10,00,000/-	SDO(C) Sirsa

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
21	U.O.No.PS/MPHE/2016/65 dt. 23.05.2016	Smt. Monika Rani wife of Late Shri Manoj, resident of Ward No. 14, near Aggarwal Peerkhana, Mandi Dabwali, District Sirsa. " To compensate Smt. Monika Rani due to death of	1,00,000/-	SDO(C) Dabwali
22	U.O.No.PS/MPHE/2016/89 dt. 23.05.2016	Shree Sant Baba Labh Singh Ji Gau Sewa Samiti (Regd. No. 220), Desu Jaudha, District Sirsa. " For purchase of fodder Sirsa."	1,00,000/-	SDO(C) Dabwali
23	U.O.No.PS/MPHE/2016/97 dt. 23.05.2016	Aggarwal Vikas Trust (Regd. No. 2063) Odhan, District Sirsa. " For construction of Community Hall."	6,00,000/-	SDO(C) Dabwali
24	U.O.No.PS/MPHE/2016/101 dt. 23.05.2016	Sewa Bharti Haryana Pradesh (Regd.) Branch Mandi Dabwali (Sirsa). " For construction of office building and building for service centre."	11,00,000/-	SDO(C) Dabwali
25	U.O.No.PS/MPHE/2016/81 dt. 23.05.2016	Shree Banke Bihari Gaushala Samiti (Regd. No. HR-12-2013-00S48, AWBI-254/2012),VPO Jarwa, District Mahendergarh. " For purchase of	2,00,000/-	SDO(C) Mahender- garh
26	U.O.No.PS/MPHE/2016/37 dt. 23.05.2016	Gokul Dham Gausewa Mahatirath, Dadri Tony, District Jhajjar (Regd. No. 06/015/2013/0078). " For purchase of fodder for cows."	2,00,000/-	SDO(C) Jhajjar
27	U.O.No.PS/MPHE/2016/49 dt. 23.05.2016	Kutiya Baba Brahma Dass Sewa Samiti, Kalanaur (Regd.) District Rohtak. " For construction of building."	5,00,000/-	SDO(C) Kalanaur at Rohtak
28	U.O.No.PS/MPHE/2016/113 dt. 23.05.2016	Maa Sarswati Annpurna Bhandara Sewa Samiti (Regd. No. 1075), Office: Maa Saraswati Mandir, Pehowa, District Kurukshetra. "For construction of Community Hall for use of general public."	2,51,000/-	SDO(C) Pehowa
29	U.O.No.PS/MPHE/2016/105 dt. 23.05.2016	Hindu High School, Model Town, Rewari (Regd. No. HR/017/1944/33). " For construction of school building." Sent back in original.	8,00,000/-	SDO(C) Rewari
30	U.O.No.PS/MPHE/2016/53 dt. 23.05.2016	Bal Sanskar Valley Public School, Surehli (Rewari) (Regd. No. 2708/RWR/8 th /BOSE/2014). "For purchase of sports	2,00,000/-	SDO(C) Kosli (Rewari)
31	U.O.No.PS/MPHE/2016/109 dt. 23.05.2016	Jagat Guru Swami Brahmanand Ashram and Khel Samiti (Regd. No. ROS-093), Village Bastara, District Karnal. "For construction of Hall for	5,00,000/-	BDPO Gharaunda
32	U.O.No.PS/MPHE/2016/117 dt. 23.05.2016	Shri Digamber Jain Society (Regd. No. 1027 of 1982) Digamber Jain Temple, Sector-27-B, Chandigarh. "For construction of community Hall	5,00,000/-	SDO(C) Panchkula
33	U.O.No.PS/MPHE/2016/133 dt. 31.05.2016	Rohit Son of Shri Vijender Pal, resident of DB-62, Shiv Colony, Railway Road, Palwal. "For treatment of burn injuries of his son namely	2,00,000/-	SDO(C) Palwal
34	U.O.No.PS/ MPHE /2016/137 dt. 17.06.2016	M Principal, Vaish College, Railway Road Bhiwani.3	110000	SDO (C) Palwal
35	U.O.No.PS/ MPHE /2016/141 dt. 17.06.2016	M Manoj Kumar son of Shri Rajender Singh, Village 41 Sai, P. O. Chang, District Bhiwani. "For const. of house being poor person."	100000	SDO (C) Bhiwani
36	U.O.No.PS/ MPHE /2016/145 dt. 17.06.2016	Sant Guru Ravi Dass Sewa Samiti (Regd. No.194) 5 Village Dhana Narsan, Distt. Bhiwani. "For const. of 6 building"	1100000	SDO (C) Bhiwani
37	U.O.No.PS/ MPHE /2016/149 dt. 17.06.2016	XEN, Dakshin Haryana Bijli Vitran Nigam, Bhiwani. For electrification of Sanjay Memorial Road and Rajeev Colony (Rs. One lac each)	200000	SDO (C) Bhiwani
38	U.O.No.PS/ MPHE /2016/157 dt. 17.06.2016	Geeta Bhawan Trust (Regd. No. 4840), Dhobhi Talab, Bhiwani. "For const. of bathrooms and toilets."	500000	SDO (C) Bhiwani

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
39	U.O.No.PS/ MPHE /2016/169 dt. 17.06.2016	M Gram Panchayat Bamla-1 (Bhiwani). "For (i) Rs.4.00. 69 lac for repair of Harijan Dharamshala. (ii) Rs.2,00 lac 16 for repair of Dhanak Dharnala (iii)Rs.2.00 lac for repair of Ladwal Dhanak Dharamshala (iv) Rs.3.00 lac for repair of Prajapat Dharamshala (v) Rs.3.00 lac for repair of 5 Tholas Dharamshala (vi) Rs.5.00 lac for const. of boundary wall of Sheetla Mata. Anuvart Samiti, Plot No.27, Sector 24-C, 3 Chandigarh. "For construction Library and Pathology Laboratory"	1900000	BDPO Bhiwani
40	U.O.No.PS/ MPHE /2016/153 dt. 17.06.2016	Anuvart Samiti, Plot No.27, Sector 24-C. Chandigarh. "For construction Library and Pathology Laboratory"	700000	SDO (C) Panchku

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Allocation of Discretionary Grants Sanctioned by Smt. Kavita Jain, Social Welfare Minister for the financial year 2016-17.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17 /1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	SDO (C) Sonapat.
2	U.O.No.PS/ SJEM-2016-17 /1584 dt.05.05.16	Vishvkarma Dharamshala Samiti, (Regd. 1063), Vishvkarma marg, Kakroi Road, Sonapat. “For construction of Community Hall.”	10,00,000/-	-do-
3.	U.O.No.PS/ SJEM-2016-17 /1588 dt.05.05.16	Dharambir S/o Sh. Mohar Chand, Rajender Nagar, Sonapat. “For financial assistance in compensation of his deceased son.”	5,00,000/-	-do-
4.	U.O.No.PS/ SJEM-2016-17 /1592 dt.05.05.16	Karamvir S/o Sh. Om Prakash #471/27, Jawahar Nagar, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
5.	U.O.No.PS/ SJEM-2016-17 /1596 dt.05.05.16	Krishan Kumar S/o Sh. Laxman Singh, Pargati Nagar, Sonapat. “For financial assistance for medical treatment being poor.”	1,00,000/-	-do-
6.	U.O.No.PS/ SJEM-2016-17 /1600 dt.05.05.16	Rambir S/o Sh. Mahavir Brham Nagar, W.No.24, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
7.	U.O.No.PS/ SJEM-2016-17 /1604 dt.05.05.16	Jai Narayan S/o Sh. Ram Sawroop, # 1437/12, Delhi Camp. Sonapat. “For financial assistance for repair of house being poor.”	50,000/-	-do-
8.	U.O.No.PS/ SJEM-2016-17 /1608 dt.05.05.16	Samaj Sewa Samiti, Sonapat. (Regd. 1141). “For distribution of Books/Copies and Food Material to the poor children of society.”	5,00,000/-	-do-
9.	U.O.No.PS/ SJEM-2016-17 /1612 dt.05.05.16	Gram Panchayat, Pirgarhi (Sonapat). “For installation of Submersible.”	2,00,000/-	SDO (C) Ganaur
10	U.O.No.PS/ SJEM-2016-17 /1616 dt.05.05.16	Sudesh W/o Sh. Rajbir, Sant Kabir Nagar Wali Gali, W. No.25, Sonapat. “For financial assistance for repair of house being poor.”	50,000/-	SDO (C) Sonapat.
11	U.O.No.PS/ SJEM-2016-17 /1620 dt.05.05.16	Seema W/o Sh. Vinod, West Ram Nagar, W. No. 25, Sonapat. “For financial assistance for repair of house being poor.”	50,000/-	-do-
12.	U.O.No.PS/ SJEM-2016-17 /1624 dt.05.05.16	Devi Dutt S/o Sh. Tek Chand, M-3, H.No. 10, Near Post office Industrial Area, Sonapat. “For financial assistance for repair of house being poor.”	50,000/-	-do-
13.	U.O.No.PS/ SJEM-2016-17 /1628 dt.05.05.16	Krishan Kumar S/o Sh. Chandgi Ram, Vill. Mimarpur, Distt.-Sonapat. “For financial assistance for the repair of house being poor.”	1,00,000/-	SDO (C) Sonapat.
14	U.O.No.PS/ SJEM-2016-17 /1632 dt.05.05.16	Sumitra W/o Sh. Ashwani Kumar, Visal Nagar, Gali No.5, W. No.25, Sonapat. “For financial assistance for repair of house being poor.”	50,000/-	-do-
15.	U.O.No.PS/ SJEM-2016-17 /1636 dt.05.05.16	Ram Devi W/o Sh. Ram Dhari, VPO. Rajpur, Distt.-Sonapat. “For financial assistance for repair of house being poor.”	1,00,000/-	-do-
16.	U.O.No.PS/ SJEM-2016-17 /1640 dt.05.05.16	Geeta W/o Sh. Ramesh Sant Kabir Ashram Wali Gali, W.No.25, Sonapat. “For financial assistance for repair of house being poor.”	50,000/-	-do-
17	U.O.No.PS/ SJEM-2016-17 /1644 dt.05.05.16	Sushila Devi W/o Sh. Manoj Kumar, Hanuman Nagar, Sonapat. “For financial assistance for repair of house being poor.”	1,00,000/-	-do-
18.	U.O.No.PS/ SJEM-2016-17 /1648 dt.05.05.16	Savitri Devi W/o Sh. Ganga Ram, Vishwa Karma Nagar, Purkhas Road, near Sugar Mill, Sonapat. “For financial assistance for repair of house being poor.”	1,00,000/-	-do-
19.	U.O.No.PS/ SJEM-2016-17 /1652 dt.05.05.16	Shri Sain Bhagat Mandir Sabha Pargna 360,Kami Road, Sonapat, (Regd. No.00551). “For Construction of Community Hall.”	15,00,000/-	-do-
20.	U.O.No.PS/ SJEM-2016-17 /1656 dt.05.05.16	Roji D/o Sh. Sarwan Saini, Garhi Brahmanan, Sonapat. “For financial assistance for achieving education being poor.”	1,00,000/-	-do-
21.	U.O.No.PS/ SJEM-2016-17 /1661 dt.05.05.16	Ram Chander S/o Sh. Chhotu Ram, #469/31, Ashok Vihar Gali No.3, New Court Road, Sonapat. “For financial assistance for repair of house being poor.”	1,00,000/-	-do-
22.	U.O.No.PS/ SJEM-2016-17 /1665 dt.05.05.16	Arjun Dev S/o Sh. Ludinda Ram, #757/5, Purani Mandi, Sonapat. “For financial assistance for repair of house being poor.”	50,000/-	-do-
23.	U.O.No.PS/ SJEM-2016-17 /1669 dt.05.05.16	Pinki W/o Sh. Vijender Kumar, Vishwa Karma Nagar, Purkhas Road, Sonapat. “For financial assistance for repair of house being poor.”	1,00,000/-	-do-
24.	U.O.No.PS/ SJEM-2016-17 /1673 dt.05.05.16	Balram S/o Sh. Ved Prakash SP Majra, Gohana, Sonapat. “For financial assistance for repair of house being poor.”	30,000/-	SDO(C) Gohana
25	U.O.No.PS/ SJEM-2016-17 /1677 dt.05.05.16	Amar Chand S/o Sh. Hargu Lal, Rishi Colony, Sonapat. “For financial assistance for achieving of school education of his children being poor.”	30,000/-	SDO(C) Sonapat.
26	U.O.No.PS/ SJEM-2016-17 /1681 dt.05.05.16	Meena Gupta W/o Sh. Umesh Chand Gupta,#415, Housing Board Colony, Sonapat. “For financial assistance for achieving of school education of his children being poor.”	20,000/-	-do-
27.	U.O.No.PS/ SJEM-2016-17 /1685 dt.05.05.16	Bhavana D/o Sh. Anil, Near Jaat College, Subhash Nagar, Sonapat. “For financial assistance for repair of house being poor.”	1,00,000/-	-do-
28.	U.O.No.PS/ SJEM-2016-17 /1673 dt.05.05.16	Poonam D/o Sh. Prem Kumar, #6/445, Mahavir Colony, Sonapat. “For financial assistance for achieving school education being poor.”	25,000/-	-do-
29.	U.O.No.PS/ SJEM-2016-17 /1693 dt.05.05.16	Manav Seva Trust(Regd.346), #98, Sector-15, Sonapat. “For the purchase of funeral van.”	5,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17 /1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	SDO (C) Sonapat.
30.	U.O.No.PS/ SJEM-2016-17 /1698 dt.05.05.16	Rekha W/o Late Sh. Sunder Singh, Kot Mohalla, Gali No.4, Sonapat. “For financial assistance for achieving school education for her children being poor/widow.”	25,000/-	-do-
31.	U.O.No.PS/ SJEM-2016-17 /1702 dt.05.05.16	Sunder Kumari W/o Late Sh. Vinod Kumar, Vill.-Garhi Gasita, Distt.-Sonapat. “For financial assistance for achieving school education for her children being poor/widow.”	50,000/-	-do-
32.	U.O.No.PS/ SJEM-2016-17 /1706 dt.05.05.16	Joyti D/o Sh.Jai Kumar,#1282/31, Pargati Nagar, Gali No.1, Sonapat. “For financial assistance for achieving of education being poor.”	50,000/-	SDO(C) Sonapat.
33	U.O.No.PS/ SJEM-2016-17 /1710 dt.05.05.16	Nand Lal S/o Sh. Bal Kishan Moh. Jamalpura Khatikan, W. No.7, Sonapat. “For financial assistance for medical treatment being poor.”	1,20,000/-	-do-
34.	U.O.No.PS/ SJEM-2016-17 /1714 dt.05.05.16	Vikas Kumar Tiwari S/o Sh. Bhirender Tiwari,#301/22, Tin Roup Nagar, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
35.	U.O.No.PS/ SJEM-2016-17 /1718 dt.05.05.16	Sujata D/o Sh.Devender Sudama Nagar, Gali No.3, Sonapat. “For financial assistance for achieving of school education being poor.”	15,000/-	-do-
36.	U.O.No.PS/ SJEM-2016-17 /1776 dt.05.05.16	Ramo Devi W/o Sh. Arjun, W. No.3, Sudama Nagar, Sonapat. “For financial assistance for medical treatment of her husband being poor.”	1,00,000/-	-do-
37.	U.O.No.PS/ SJEM-2016-17 /1832 dt.06.05.16	Shri Murlidass Gaushala, Kasanda (Regd.00903), Teh.-Gohana, Distt.-Sonapat. “For construction of shed.”	5,00,000/-	SDO(C) Gohana.
38	U.O.No.PS/ SJEM-2016-17 /1853 dt.06.05.16	Ganga Ram S/o Sh. Jage Ram, Vill.-Guhna, Distt.- Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	SDO(C) Sonapat.
39	U.O.No.PS/ SJEM-2016-17 /1857 dt.06.05.16	Sunita W/o Sh. Manohara,#148/25, Kirti Nagar, Kalupur, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
40.	U.O.No.PS/ SJEM-2016-17 /1861 dt.06.05.16	Dhanpati W/o Late Sh. Chander Bhan, Sunder Sanwari, Sonapat. “For financial assistance for the medical treatment for her son being poor/widow.”	50,000/-	-do-
41.	U.O.No.PS/ SJEM-2016-17 /1865 dt.06.05.16	Ashok Kumar S/o Sh. Chattar Singh, W.No.3, Dhanak Basti, Sonapat. “For financial assistance for the repair of house being poor.”	1,00,000/-	-do-
42.	U.O.No.PS/ SJEM-2016-17 /1869 dt.06.05.16	Bimla Devi W/o Late Sh. Prem Chand, Dhanak Basti, W. No.3, Sonapat. “For financial assistance for the repair of house being poor.”	1,00,000/-	-do-
43.	U.O.No.PS/ SJEM-2016-17 /1873 dt.06.05.16	Nawab Singh S/o Sh. Lakhi Ram,W. No.3, Dhanak Basti, Sonapat. “For financial assistance for the repair of house being poor.”	1,00,000/-	-do-
44.	U.O.No.PS/ SJEM-2016-17 /1877 dt.06.05.16	Kaliram S/o Sh. Ram Diya, Panchsil Colony, W. No.22, Sonapat. “For financial assistance for the repair of house being poor.”	1,00,000/-	-do-
45.	U.O.No.PS/ SJEM-2016-17 /1881 dt.06.05.16	Sunil Kumar S/o Late Sh.Baljeet Singh, Baba Colony, Sonapat. “For financial assistance for medical treatment of his wife being poor.”	50,000/-	-do-
46.	U.O.No.PS/ SJEM-2016-17 /1885 dt.06.05.16	Babli W/o Late Sh. Rohtash, Kirti Nagar, Kalupur, Sonapat. “For financial assistance for achieving education for her children being poor/widow.”	1,00,000/-	-do-
47.	U.O.No.PS/ SJEM-2016-17 /1889 dt.06.05.16	Ompati W/o Late Sh. Dharam Singh, Vill. Teha, Tehsil Ganaur, Distt. Sonapat. “For financial assistance for medical treatment being poor/widow.”	50,000/-	SDO (C) Ganaur
48	U.O.No.PS/ SJEM-2016-17 /1893 dt.06.05.16	Pawan Kumar S/o Sh. Ran Singh Vill, Dewrau, Tehsil Ganaur, Distt. Sonapat. “For financial assistance for repair of house being poor.”	1,00,000/-	-do-
49	U.O.No.PS/ SJEM-2016-17 /1897 dt.06.05.16	Surajbhan S/o Sh. Khajan Singh, Surajbhan Kariyana Store, Near Mangla Cold Store Wali Gali , Sonapat. “For financial assistance for compensative the loss/damage due to fire accident of his shop.”	50,000/-	SDO (C) Sonapat
50	U.O.No.PS/ SJEM-2016-17 /1901 dt.06.05.16	Nirmla W/o Sh. Rajbir Singh, Vill. Hulaheri, Distt., Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	SDO (C) Sonapat
51	U.O.No.PS/ SJEM-2016-17 /1905 dt.06.05.16	Krishan S/o Sh. Dariyav Singh # 514/26, West Ram Nagar, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
52	U.O.No.PS/ SJEM-2016-17 /1909 dt.06.05.16	Harpal Singh S/o Sh. Sadhu Singh, #195, Jeewan Nagar, Sonapat. “For financial assistance for achieving education being poor.”	20,000/-	-do-
53	U.O.No.PS/ SJEM-2016-17 /1913 dt.06.05.16	Santosh W/o Sh. Om Parkash, Sunder Sawari, Near Gaushala, Jatwara, Sonapat. “For financial assistance for repair of house being poor.”	50,000/-	-do-
54	U.O.No.PS/ SJEM-2016-17 /1917 dt.06.05.16	Sourabh Sharma S/o Sh. Hari Om Sharma, Ramdev Mandir, Lal Darwaja, Sonapat. “For financial assistance for achieving school education being poor.”	20,000/-	-do-
55	U.O.No.PS/ SJEM-2016-17 /1921 dt.06.05.16	Vikas S/o Sh. Shyam Lal Sharma, # 525/2, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	-do-
56.	U.O.No.PS/ SJEM-2016-17 /1925 dt.06.05.16	Arya Kendirya Sabha, Sonapat (Regd. SNP 136/2004-05/19.10.2004). “For purchase of books for distribution amongst poor children/BPL family.”	2,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17 /1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	SDO (C) Sonapat.
57	U.O.No.PS/ SJEM-2016-17 /1929 dt.06.05.16	Gram Panchayat Village Halalpur, Distt. Sonapat. "For installation of Submersible in Pram Sant Shri Chotu Dass Maharaj Sant Sewa Ashram, Halalpur."	1,00,000/-	-do-
58.	U.O.No.PS/ SJEM-2016-17 /1933 dt.06.05.16	Gram Panchayat Village Juan No.1, Sonapat. "For change of pipe near Juan Canal."	2,00,000/-	-do-
59	U.O.No.PS/ SJEM-2016-17 /1937 dt.06.05.16	Agwanpur Shri Balaji Dham (Regd. 00487) Vill. Agwanpur, PO, Ganaur, Distt. Sonapat. "For construction of shed for use of general public."	3,51,000/-	SDO (C) Ganaur
60	U.O.No.PS/ SJEM-2016-17 /1941 dt.06.05.16	S.D.O., Industrial Area, UHBVN, Sonapat. "For shifting of Transformer from Arya Nagar, Sonapat."	82,895/-	SDO (C) Sonapat
61	U.O.No.PS/ SJEM-2016-17 /1945 dt.06.05.16	S.D.O.,City Sub Division, UHBVN, Sonapat. "For shifting of Transformer from Bus Stand in Sonapat City."	5,58,206/-	-do-
62	U.O.No.PS/ SJEM-2016-17 /1949 dt.06.05.16	Sanjay S/o Sh. Jiyanand, Hanuman Nagar, Kami Road, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
63	U.O.No.PS/ SJEM-2016-17 /1953 dt.06.05.16	Sushil S/o Sh. Dalip Singh, Hanuman Nagar, Kami Road, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
64	U.O.No.PS/ SJEM-2016-17 /1957 dt.06.05.16	Fejudin S/o Sh. Tuikhan, Dev Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
65	U.O.No.PS/ SJEM-2016-17 /1961 dt.06.05.16	Rambrij S/o Sh. Faqir, Subhash Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
66	U.O.No.PS/ SJEM-2016-17 /1965 dt.06.05.16	Kaliram S/o Sh. Nobat Saini, Rishi Kunj, Devru Road Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
67	U.O.No.PS/ SJEM-2016-17 /1969 dt.06.05.16	Rajender S/o Sh. Dharam Singh, #577/24, Arya Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
68	U.O.No.PS/ SJEM-2016-17 /1973 dt.06.05.16	Sandeep S/o Sh. Sukhbir, #577/24 ,Arya Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	-do-
69.	U.O.No.PS/ SJEM-2016-17 /1977 dt.06.05.16	Jogi Samaj Dharamshala (Regd.00054), Garhi Jhanjhara Road, Ganaur (Sonapat). "For construction of Dharamshala Jogi Samaj to be used by general public."	5,00,000/-	SDO (C) Ganaur
70	U.O.No.PS/ SJEM-2016-17 /1981dt.06.05.16	Sandal Kalan Shree Radha Krishan Gopal Adarsh Gaushala (Regd.00202), Sandal Kalan, Sonapat. "For const. of shed and purchase of fodder."	5,00,000/-	SDO (C) Sonapat
71	U.O.No.PS/ SJEM-2016-17 /1985 dt.06.05.16	Sunil S/o Sh. Daya Chand, #1014/26, Jawahar Nagar, Sonapat. "For financial assistant for compensative the loss/damage due to fire accident of his shop."	2,00,000/-	-do-
72	U.O.No.PS/ SJEM-2016-17 /1989 dt.06.05.16	इण्डो डा. भीमराव अम्बेडकर चैरिटी एंव एजूकेशन ट्रस्ट, रजि० 4384, गांव रिण्ढाणा, तह० गोहाना, जिला सोनीपत "For construction of Community Hall."	5,00,000/-	SDO (C) Gohana
73	U.O.No.PS/ SJEM-2016-17 /1993 dt.06.05.16	Sangeeta W/o Sh. Harbans Lal, #866, Brham Colony, Sonapat. "For financial assistance for medical treatment of her husband being poor."	1,00,000/-	SDO (C) Sonapat
74	U.O.No.PS/ SJEM-2016-17 /1997 dt.06.05.16	Kherunisha Kalayan Samiti (Regd.863) Eidgaha Colony, Sonapat. "For construction of rooms."	5,00,000/-	-do-
75	U.O.No.PS/ SJEM-2016-17 /2001 dt.06.05.16	Gita Vidya Mandir, Gohana (Affiliated No.530159) (Sonapat). "For construction of Community Hall."	5,00,000/-	SDO (C) Gohana
76	U.O.No.PS/ SJEM-2016-17 /2005 dt.06.05.16	Prachin Shree Bala Ji Hanuman Parbantak Samiti, Sonapat (Regd. 63). "For completion of Community Hall to be used by general public."	5,00,000/-	SDO (C) Sonapat
77	U.O.No.PS/ SJEM-2016-17 /2009 dt.06.05.16	Shri Bansidham Gaushala Society (Regd.) Harsana Kalan, Near Govt. High School, Sonapat. "For construction of shed."	5,00,000/-	-do-
78	U.O.No.PS/ SJEM-2016-17 /2013 dt.06.05.16	Bisamber Kumar S/o Sh. Tharya Ram # 6/23, Kalyan Nagar, Sonapat. "For financial assistance for achieving school education for his children being poor."	20,000/-	-do-
79	U.O.No.PS/ SJEM-2016-17 /2017 dt.06.05.16	Sonu W/o Sh. Manglu Ram, Rishi Colony, W. No.9,Sonapat. "For financial assistance for achieving school education for his children being poor/handicapped."	50,000/-	-do-
80	U.O.No.PS/ SJEM-2016-17 /2021 dt.06.05.16	Pooja W/o Sh. Naveen Rohila, New Rishi Colony, Gali No.2, Sonapat. "For financial assistance for repair of house being poor."	50,000/-	-do-
81	U.O.No.PS/ SJEM-2016-17 /2025 dt.06.05.16	Nisha Jain W/o Sh. Narender Jain, #23/263, Gali No.8, Kath Mandi, Sonapat. "For financial assistance for achieving education for her daughter being poor."	1,00,000/-	-do-
82	U.O.No.PS/ SJEM-2016-17 /2029 dt.06.05.16	Parmeshwari W/o Sh. Ram Karan, Vill. Jat Kalan, Khari Kui, Sonapat. "For financial assistance for repair of house being poor."	50,000/-	-do-
83	U.O.No.PS/ SJEM-2016-17 /2033 dt.06.05.16	Raj Rani W/o Sh. Subhash, Raj Mohalla, Near Radha Krishan Mandir, Sonapat. "For financial assistance for repair of house being poor."	50,000/-	-do-
84	U.O.No.PS/ SJEM-2016-17 /1722 dt.05.05.16	Bharatiya Vidya Bhavans (D.R.A. Bhavan Vidyalaya), Affiliated 2630028, Sector-27-B, Chandigarh. "For purchase of library books."	1,00,000/-	SDO(C) Panchkula.
85	U.O.No.PS/ SJEM-2016-17 /1824 dt.06.05.16	Bal Sadan Association (Regd. 00084), Regd. Office 1-9, Sector-12-A, Panchkula. "For financial assistance medical treatment of Miss. Mamta who is suffering from bone cancer."	1,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17/1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	SDO (C) Sonapat.
86	U.O.No.PS/ SJEM-2016-17/1820 dt.06.05.16	Geeta Kanya Sr. Sec. School, Kurukshetra (Affiliated 11103). "For renovation of rooms."	1,00,000/-	SDO(C) Kurukshetra.
87	U.O.No.PS/ SJEM-2016-17/1828 dt.06.05.16	माता चन्नन देवी आर्य कन्या गुरुकुल, पिल्लु खेड़ा मण्डी (जींद), रजि० ००३८१. "For construction of rooms."	5,00,000/-	SDO(C) Jind.
88	U.O.No.PS/ SJEM-2016-17/1836 dt.05.05.16	Roshni Devi W/o Late Sh. Mahender Kumar,Vill-Tharvi, PO. Pirthala, Teh-Tohana, Distt.-Fatehabad. "For financial assistance for achieving education of her children being poor/widow."	1,00,000/-	SDO(C) Fatehabad.
89	U.O.No.PS/ SJEM-2016-17/1841 dt.06.05.16	Pooja Chauhan D/o Late Sh. Arvind Chauhan, #107-C, Brham Nagar, Hansi Road, Karnal. "For financial assistance for achieving higher education being poor."	1,00,000/-	SDO(C) Karnal.
90	U.O.No.PS/ SJEM-2016-17/1845 dt.06.05.16	Dharam Naresh S/o Sh. Devideen,#1495, W.No.25, Railway Colony, Panipat. "For financial assistance for the repair of house	30,000/-	SDO(C) Panipat.
91	U.O.No.PS/ SJEM-2016-17/1849 dt.06.05.16	Tinku S/o Sh. Ramdev, Brahma Colony, Sastri nagar, Danoda Road, W. No.30, Bhiwani. "For financial assistance for the repair of house being poor."	50,000/-	SDO(C) Bhiwani.
92	U.O.No.PS/SJEM-2016-17/2397 dt.31.05.2016	Hitesh S/o Sh. Inderjeet Hanuman Nagar, Kami Road, Sonapat. "For Financial Assistance for the repair of house being poor."	50,000/-	SDO(C) Sonapat.
93	U.O.No.PS/SJEM-2016-17/2401 dt.01.06.2016	Laxmi Devi W/o Sh. Sultan Sastri Colony, Gali No. 1, W. No. 31, Sonapat. "For Financial Assistance for the repair of house being poor."	1,00,000/-	-do-
94	U.O.No.PS/SJEM-2016-17/2405	Sunita W/o Late Sh. Ashok Kumar Parbhu Nagar, Sonapat. "For Financial Assistance for the repair of house being poor."	1,00,000/-	-do-
	dt.01.06.2016			
95.	U.O.No.PS/SJEM-2016-17/2409	Vimla W/o Late Sh. Raghu Nath H. No. 1802/30, Gopal Nagar, Sonapat. "For Financial Assistance for the repair of house being poor."	50,000/-	-do-
	dt.01.06.2016			
96.	U.O.No.PS/SJEM-2016-17/2413	Kavita W/o Sh. Shiv Kumar Hanuman Nagar, Gali No. 1, Sonapat. "For Financial Assistance for the repair of house being poor/widow."	50,000/-	-do-
	dt.01.06.2016			
97.	U.O.No.PS/SJEM-2016-17/2417	Rajbir Singh W/o Sh. Ram Singh, Brham Nagar, Jogiyan Mohalla, Sonapat. " For Financial assistance for the repair of house being poor."	1,00,000/-	-do-
	dt.01.06.2016			
98.	U.O.No.PS/SJEM-2016-17/2421	Krishan S/o Sh. Ramdiya West Ram Nagar, Gali No. 4, Sonapat. " For Financial assistance for the repair of house being poor."	50,000/-	-do-
	dt.01.06.2016			
99.	U.O.No.PS/SJEM-2016-17/2425	Dalbir S/o Sh. Sultan H. No. 705, Vishaykarma Colony, Gohana, Sonapat. " For Financial assistance for medical treatment being poor."	1,00,000/-	SDO(C) Gohana
	dt.01.06.2016			

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17/1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	SDO (C) Sonapat.
100	U.O.No.PS/SJEM-2016-17/2429	Ram Kishan S/o Sh. Hazari Lal VPO. Murthal, Distt. Sonapat. “For Financial assistance for repair of house being poor.”	50,000/-	SDO(C) Sonapat
	dt.01.06.2016			
101	U.O.No.PS/SJEM-2016-17/2437	Govt. Primary School, Kalupur (Sonapat). “ For renovation of rooms.”	5,00,000/-	-do-
	dt.01.06.2016			
102.	U.O.No.PS/SJEM-2016-17/2441	Surender Valecha S/o Sh. Tek Chand W. No. 14, New Brham Nagar, Sonapat. “For Financial assistance for repair of house being poor.”	50,000/-	-do-
	dt.01.06.2016			
103.	U.O.No.PS/SJEM-2016-17/2445	Kiran Bala W/o Late Sh. Gulshan Pancham Nagar, Sonapat. “For Financial assistance for repair of house being poor.”	50,000/-	-do-
	dt.01.06.2016			
104.	U.O.No.PS/SJEM-2016-17/2449	Kishni Devi W/o Late Sh. Maan Singh H. No. 489, W. No. 28, Sonapat. “For Financial Assistance for repair of house being poor/widow.”	50,000/-	-do-
	dt.01.06.2016			
105.	U.O.No.PS/SJEM-2016-17/2453	Jai Narayan S/o Sh. Nathu Ram Vill. Kalupur, W. No. 25, Sonapat. “ For Financial assistance for medical treatment of his son being poor.”	50,000/-	-do-
	dt.01.06.2016			
106.	U.O.No.PS/SJEM-2016-17/2457	Poonam Gupta W/o Sh. Parmod Gupta # 154/11, Kishanpur, Gauaur (Sonapat). “ For Financial assistaance for medical treatment of her husband being poor.”	50,000/-	SDO(C) Sonapat
	dt.01.06.2016			
107	U.O.No.PS/SJEM-2016-17/2461	Babita Garg W/o Sh. Parveen Garg H. No. 798/23, Gud Mandi, Sonapat. “For Financial assiatance for medical treatment of her husband being poor.”	1,00,000/-	-do-
	dt.01.06.2016			
108.	U.O.No.PS/SJEM-2016-17/2469	Pushpa W/o Sh. Satyawan VPO. Banwasa, Teh. Gohana, Distt. Sonapat. “ For Financial assistance for achieving education of her children being poor.”	50,000/-	SDO(C) Gohana

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17/1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. “For financial assistance for the repair of house being poor.”	50,000/-	SDO (C) Sonapat.
	dt.01.06.2016			
109	U.O.No.PS/SJEM-2016-17/2478	Savitri W/o Late Sh. Roop Chand Patel Nagar, Sonapat. “ For Financial assistance for medical treatment being poor.”	50,000/-	SDO(C) Sonapat
	dt.01.06.2016			
110	U.O.No.PS/SJEM-2016-17/2482	Om Parkash S/o Sh. Kishan # 370/24, Arya Nagar, Sonapat. “For Financial assistance for repair of house being poor.”	50,000/-	-do-
	dt.01.06.2016			
111.	U.O.No.PS/SJEM-2016-17/2486	Ravinder Kumar Gautam S/o Sh. Raj Narayan # 85/26, Jawahar Nagar, Sonapat. “ For Financial assistance for repair of house being poor.”	50,000/-	-do-
	dt.01.06.2016			
112.	U.O.No.PS/SJEM-2016-17/2490	Ramdhan S./o Sh. Jiwan New Mahavir Colony, Sonapat. “For Financial assistance for repair of house being poor.”	25,000/-	-do-
	dt.01.06.2016			
113.	U.O.No.PS/SJEM-2016-17/2494	Arjun Dev Narang S/o Sh. Banju Ram # 230, H. B.C., Sonapat. “For Financial assistance for achieving higher education for her daughter being poor.”	60,000/-	-do-
	dt.01.06.2016			
114.	U.O.No.PS/SJEM-2016-17/2502	Anil S/o Sh. Om Parkash # 104, New Ninwana Nagar, Sonapat. “ For Financial assistance for compensative the loss/damage due to fire accident of his shop.”	5,00,000/-	-do-
	dt.01.06.2016			
115.	U.O.No.PS/SJEM-2016-17/2506	Bayanpur Khurd Sant Shriomani Guru Ravidass Sewa Samiti (Regd. 00226), Bayanpur Khurd, Distt. Sonapat. “ For construction of room.”	2,50,000/-	-do-
	dt.01.06.2016			
116.	U.O.No.PS/SJEM-2016-17/2510	Shri Krishan Vasudev Gaushala Mundlana (Regd. 0125), Vill. Mundlana, Distt. Sonapat. “ For construction of shed.”	5,00,000/-	SDO(C) Gohana
	dt.01.06.2016			
117	U.O.No.PS/SJEM-2016-17/2514	Dharamarth Gaushala Bhatgaon (Regd. 2271), Sonapat. “ For construction of shed.”	5,00,000/-	SDO(C) Sonapat
	dt.01.06.2016			

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17/1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	SDO (C) Sonapat.
118	U.O.No.PS/SJEM-2016-17/2518	Pintu Kumar S/o Sh. Lakhmi Chand Vill. Malikpur, Distt. Sonapat. " For Financial assistance for repair of house being poor."	30,000/-	-do-
	dt.01.06.2016			
119.	U.O.No.PS/SJEM-2016-17/2522	Kashyap Vikash Manch (Regd.) # 1058/29, vikash Nagar, Gali No. 3, Kakroi Road, Sonapat. " For completion of Dharamshala to be used by general public."	5,00,000/-	-do-
	dt.01.06.2016			
120.	U.O.No.PS/SJEM-2016-17/2433	Nita W/o Sh. Suresh Kumar Vill. Bhambhewa, Teh. Pillu-Khera, Distt. Jind. " For Financial assistance for repair of house being poor."	1,00,000/-	SDO(C) Jind
	dt.01.06.2016			
121	U.O.No.PS/SJEM-2016-17/2473	Karan Singh S/o Sh. Dhari Vill. Pai, Teh. Kaithal, Distt. Kaithal. "For Financial assistance for repair of house being poor."	50,000/-	SDO(C) Kaithal
	dt.01.06.2016			
122	U.O.No.PS/SJEM-2016-17/2693	Sangeeta Rani W/o Sh. Radhe Shyam VPO. Garhi Birbal, Distt. Karnal. "For Financial assistance for achieving school education for her children being poor."	1,00,000/-	SDO(C) Karnal
	dt.13.06.2016			
123	U.O.No.PS/SJEM-2016-17/2775 dated 16.06.2016	Kanta W/o Sh. Mahipal # 645/25, West Ram Nagar Sonapat. "For Financial assistance for the repair of house being poor."	50000.00	SDO (C) Sonapat
124	U.O.No.PS/SJEM-2016-17/2779 dated 16.06.2016	Mohit S/o Sh. Jai Parkash Garhi Gasita, W. No. 28, Sonapat. "For Financial assistance for achieving school education being poor."	50000.00	SDO (C) Sonapat
125	U.O.No.PS/SJEM-2016-17/2783 dated 16.06.2016	Seema W/o Sh.Parveen Kumar # 316/1, Lajpat Nagar, Delhi Camp, Sonapat: "For Financial assistance for achieving school education for her daughter being poor."	50000.00	SDO (C) Sonapat
126	U.O.No.PS/SJEM-2016-17/2787 dated 16.06.2016	Kumar S/o Sh. Sehdev # 826/14, New Brham Colony, Sonapat. " For Financial assistance for the repair of house being poor."	100000.00	SDO (C) Sonapat
127	U.O.No.PS/SJEM-2016-17/2795 dated 16.06.2016	Pinki W/o Sh. Mukesh Vill. Jahri, Distt. Sonapat. For Financial assistance for the repair of house being poor."	50000.00	SDO (C) Sonapat
128	U.O.No.PS/SJEM-2016-17/2799 dated 16.06.2016	Sunny S/o Sh.Dharmender # 533/1, Jatwara, Near Kumhar Mohalla, Sonapat. For Financial assistance for the repair of house being poor."	100000.00	SDO (C) Sonapat
129	U.O.No.PS/SJEM-2016-17/2803 dated 16.06.2016	Krishan Kumar S/o Sh. Chander Singh VPO. Pritampura, Distt. Sonapat. For Financial assistance for medical treatment being poor."	30000.00	SDO (C) Sonapat
130	U.O.No.PS/SJEM-2016-17/2807 dated 16.06.2016	Prem Chand W/o Sh. Hari Ram Rishi Colony, Gali No. 1, Sonapat. "For Financial assistance for repair of house being poor."	25000.00	SDO (C) Sonapat

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17 /1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	SDO (C) Sonapat.
131	U.O.No.PS/SJEM-2016-17/3049 dated 01.07.2016	Bimla W/o Late Sh. Ramphal Vill. Khewra, Distt. Sonapat. "For Financial assistance for the repair of house being poor/widow."	50000.00	SDO (C) Sonapat
132	U.O.No.PS/SJEM-2016-17/3053 dated 01.07.2016	Krishna Devi W/o Late Sh. Ramphal Vikas Nagar Kakroi Road, Sonapat. "For Financial assistance for the repair of house being poor/widow."	50000.00	SDO (C) Sonapat
133	U.O.No.PS/SJEM-2016-17/3057 dated 01.07.2016	Santra Devi W/o Sh. Om Parkash Arya Nagar, Gali No. 8, Sonapat. "For Financial assistance for the repair of house being poor."	50000.00	SDO (C) Sonapat
134	U.O.No.PS/SJEM-2016-17/3061 dated 01.07.2016	Maya W/o Sh. Vijay Kumar Garhi Gasita, Near Hindu College, Sonapat." For Financial assistance for the repair of house being poor."	50000.00	SDO (C) Sonapat
135	U.O.No.PS/SJEM-2016-17/3065 dated 01.07.2016	Dhanpati W/o Late Sh. Ram Kisan Garhi Gasita, Near Hindu College, Sonapat. "For Financial assistance for the repair of house being poor."	50000.00	SDO (C) Sonapat
136	U.O.No.PS/SJEM-2016-17/3069 dated 01.07.2016	Sunita W/o Late Sh.Satish Kumar Lal Darwaja, Balmiki Basti, W. No. 5, Sonapat. "For Financial assistance for the repair of house being poor."	50000.00	SDO (C) Sonapat
137	U.O.No.PS/SJEM-2016-17/3073 dated 01.07.2016	Ravinder Vashisht S/o Sh. Karan Singh # 1634, Housing Board Colony, Sec-15, Sonapat. Financial assistance for achieving school education for his children being poor."	50000.00	SDO (C) Sonapat
138	U.O.No.PS/SJEM-2016-17/3077 dated 01.07.2016	Krishana W/o Late Sh. Naresh Vill. Sisana, Teh. Kharkhoda, Distt. Sonapat. For Financial assistance for the repair of house being poor.	50000.00	SDO (C) Kharkhoda
139	U.O.No.PS/SJEM-2016-17/3081 dated 01.07.2016	Jai Kishan S/o Sh. Rati Ram Vill. Radhau, Distt. Sonapat. "For Financial assistance for the repair of house being poor."	50000.00	SDO (C) Sonapat
140	U.O.No.PS/SJEM-2016-17/3093 dated 01.07.2016	Suresh Kumar S/o Sh.Zile Singh West Ram Nagar, Gali No. 4, Sonapat. "For Financial assistance for repair of house being poor."	100000.00	SDO (C) Sonapat
141	U.O.No.PS/SJEM-2016-17/3097 dated 01.07.2016	Sunita W/o Late Sh. Randhir Kirti Nagar, Kalupur, Sonapat. "For Financial assistance for achieving school education for her children being poor/widow."	100000.00	SDO (C) Sonapat
142	U.O.No.PS/SJEM-2016-17/4001 dated 01.07.2016	Sunil S/o Sh. Maha Singh Kalupur, Distt. Sonapat. "For Financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
143	U.O.No.PS/SJEM-2016-17/4005 dated 01.07.2016	Wazir Singh S/o Sh. Hoshiyar Singh West Ram Nagar, Sonapat. "For Financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
144	U.O.No.PS/SJEM-2016-17/4009 dated 01.07.2016	Satya Narayan S/o Sh. TIKa Kam # 711/22, Bhartpuri, Sonapat. "For Financial assistance for medical treatment being poor."	50000.00	SDO (C) Sonapat
145	U.O.No.PS/SJEM-2016-17/4013 dated 01.07.2016	Satpal S/o Sh.Rajender Vill. Baiyapur, Distt. Sonapat. "For Financial assistance for repair of house being poor."	100000.00	SDO (C) Sonapat
146	U.O.No.PS/SJEM-2016-17/4017 dated 01.07.2016	Meeni W/o Sh. Birju W. No. 12, Delhi Camp., Sonapat. "For Financial assistance for medical treatment for her husband being poor."	50000.00	SDO (C) Sonapat
147	U.O.No.PS/SJEM-2016-17/4021 dated 01.07.2016	Rajmal S/o Sh. Maman Singh Vill. Bhatgaon, Distt. Sonapat. "For Financial assistance for medical treatment being poor."	50000.00	SDO (C) Sonapat
148	U.O.No.PS/SJEM-2016-17/4029 dated 01.07.2016	Ramapati S/o Sh.Laxmi Narayan # 675/20, Roop Nagar, Sonapat. "For Financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
149	U.O.No.PS/SJEM-2016-17/4037 dated 01.07.2016	Hari Om S/o Sh. Pralhad Singh Vill. Mandora, Distt. Sonapat. "For compensate to Sh. Hari Om S/o Sh. Pralhad Singh due to fire in his farm that was his earning source."	75000.00	SDO (C) Sonapat
150	U.O.No.PS/SJEM-2016-17/4041 dated 01.07.2016	Sudhir S/o Sh.Ashok Kumar Subhash Nagar, Sardara Wali Gali, W. No. 27, Sonapat. "For Financial assistance for the medical treatment being poor	50000.00	SDO (C) Sonapat
151	U.O.No.PS/SJEM-2016-17/4033 dated 01.07.2016	Chandigarh Press Club (Regd. 528) Sector-27-B, Chandigarh. "For the promotion of Sports & cultural activities."	500000.00	SDO (C) Panchkula

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17/1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	SDO (C) Sonapat.
152	U.O.No.PS/SJEM-2016-17/3045 dated 01.07.2016	Ekta Goel W/o Late Sh. Ajay Goel # 1021, Sce-13, U.E., Distt. Karnal. " For, Financial assistance for achieving school education for her children being poor/widow."	100000.00	SDO (C) Karnal
153	U.O.No.PS/SJEM-2016-17/3089 dated 01.07.2016	harda W/o Sh. Krishan Kumar Vill. Dadoli, Teh. Safidon, Distt. Jind. "For Financial assistance for the repair of house being poor."	100000.00	SDO (C) Safidon
154	U.O.No.PS/SJEM-2016-17/3091 dated 16.06.2016	Udaipal S/o Sh. Ran Singh VPo. Basunda, Teh. Farukh Nagar, Distt. Gurgaon. "For Financial assistance for the repair of house being poor."	100000.00	SDO (C) Gurgaon
155	U.O.No.PS/SJEM-2016-17/3085 dated 01.07.2016	Geeta Kanya Sr. Sec. School, Kurukshetra (Affiliated No. 11103), Distt. Kurukshetra. "For renovation of school building."	400000.00	SDO (C) Kurukshetra
156	U.O.No.PS/SJEM-2016-17/4025 dated 01.07.2016	Rabina D/o Sh. Raju Vill. Marod, Distt. Mewat. For Financial assistance for medical treatment being poor."	30000.00	SDO (C) Mewat
157	U.O.No.PS/SJEM-2016-17/4346 dated 18.07.2016	Bharti (Regd. No. 3758/57) B-15, Bharti Bhavan New Colony, Jaipur (Rajasthan) 302001. "For the promotion of cultural activities and purchase of sports items."	200000.00	Under Secy. C.M. Cell-II
158	U.O.No.PS/SJEM-2016-17/4241 dated 18.07.2016	Sohan Lal S/o Late Sh. Dharam Chand # 127, Ward No. 18, Tara Nagar, Sonapat." For Financial assistance for repair of house being poor."	100000.00	SDO (C) Sonapat
159	U.O.No.PS/SJEM-2016-17/4245 dated 18.07.2016	Bala W/o Late Sh. Parkash Sain Raj Mohalla, Near Sabji Mandi, Sonapat. "For Financial assistance for repair of house being poor/widow."	50000.00	SDO (C) Sonapat
160	U.O.No.PS/SJEM-2016-17/4249 dated 18.07.2016	Sunita W/o Sh. Kalu Ram Shiv Colony, Gali No. 9, Sonapat. "For Financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
161	U.O.No.PS/SJEM-2016-17/4253 dated 18.07.2016	Ramrati W/o Late Sh. Rajbir Vill. Naina Tatarpur, Teh. & Distt. Sonapat. "For Financial assistance for repair of house being poor/widow."	50000.00	SDO (C) Sonapat
162	U.O.No.PS/SJEM-2016-17/4257 dated 18.07.2016	Nadim Saifi S/o Sh. Mamin Saifi # 298/22, Krishana Nagar Kat Mandi, Sonapat. "For Financial assistance for medical treatment being poor."	100000.00	SDO (C) Sonapat
163	U.O.No.PS/SJEM-2016-17/4261 dated 18.07.2016	Parveen Rani W/o Late Sh. Surender Singh # 765/21, Gali No. 3, Narender Nagar, Sonapat. " For Financial assistance for achieving school education for her children being poor/widow."	50000.00	SDO (C) Sonapat
164	U.O.No.PS/SJEM-2016-17/4265 dated 18.07.2016	Karpal Singh S/o Sh. Sohan Lal H No. DR. 463 Pancham Nagar, Sonapat. For Financial assistance for repair of house being poor."	100000.00	SDO (C) Sonapat
165	U.O.No.PS/SJEM-2016-17/4277 dated 18.07.2016	Sant Kabir Samaj Sewa Samiti, Kharkhoda, Distt. Sonapat. (Regd. 254/2002). "For the promotion of cultural activities/campaigning for stop female foeticide."	500000.00	SDO (C) Kharkhoda
166	U.O.No.PS/SJEM-2016-17/4269 dated 18.07.2016	Jain Milan Jagadhri, Yamuna Nagar H. No. 431/A, Roop Nagar Colony, Jagadhri, Distt. Yamuna Nagar. (Regd. HR/YNR 2014/00020). " For repair and renovation of rooms."	250000.00	SDO (C) Jagadhri
167	U.O.No.PS/SJEM-2016-17/4273 dated 18.07.2016	Adarsh Bal Mandir Paraband Samiti, Punjabi Chowk, Narwana, Distt. Jind. (Regd. 00247). "For construction of Hall to be used by General public."	500000.00	SDO (C) Narwana
168	U.O.No.PS/SJEM-2016-17/4282 dated 27.07.2016	Parmod Gupta S/o Sh. Krishan Gupta # 154/11, Kishanpur, Ganaur Distt. Sonapat. " For Financial assistance for medical treatment being poor."	50000.00	SDO (C) Sonapat
169	U.O.No.PS/SJEM-2016-17/4386 dated 27.07.2016	Ravina D/o Late Sh. Joginder Vill. Kabirpur, Distt. Sonapat. "For Financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
170	U.O.No.PS/SJEM-2016-17/4390 dated 27.07.2016	Rohtash S/o Sh. Mukhtar Singh # 614/24, West Ram Nagar, Sonapat. " For Financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
171	U.O.No.PS/SJEM-2016-17/4394 dated 27.07.2016	Ramdhari Kumar S/o Sh. Hari Ram Sundal Mohalla, W. No. 1, Sonapat. "For Financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
172	U.O.No.PS/SJEM-2016-17/4398 dated 27.07.2016	Surender Kumar S/o Sh. Palli Ram Garhi Gasita, W. No. 28, Sonapat." For Financial assistance for repair of house being poor."	100000.00	SDO (C) Sonapat

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17/1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	SDO (C) Sonapat.
173	U.O.No.PS/SJEM-2016-17/4520 dated 01.08.2016	Kanika Garg D/o Late Sh. Anil Garg # 575, Mission Chowk, Sonapat. For Financial assistance for medical treatment for her mother being poor."	200000.00	SDO (C) Sonapat
174	U.O.No.PS/SJEM-2016-17/4402 dated 27.07.2016	Suman W/o Late Sh. Surender Kumar Mahavir Basti, W. No. 12, Samalkha, Distt. Panipat. "For Financial assivance for achieving school education for her children being poor/widow."	100000.00	SDO (C) Samalkha
175	U.O.No.PS/SJEM-2016-17/4407 dated 27.07.2016	Dimpal W/o Late Sh. Joginder Singh D-226, Kalandri Gate, Distt. Karnal." For Financial assistance for achieving school education for her children being poor/widow."	100000.00	SDO (C) Karnal
176	U.O.No.PS/SJEM-2016-17/4411 dated 27.07.2016	Anuvrat Samiti (Regd.) # 1517, Sector-11-B. Chandigarh. "For purchase of Library books."	100000.00	SDO (C) Panchkula
178	U.O.No.PS/SJEM-2016-17/4712 dated 16.08.2016	Shubham Verma S/o Sh. Satish Chander Gali No. 1, Gudha Road, Gandhi Nagar, Near Narender Bansal Dairy, Gohana (Sonapat). "For financial assistance for medical treatment of his father being poor."	200000.00	SDO (C) Gohana
179	U.O.No.PS/SJEM-2016-17/4716 dated 16.08.2016	Ram Kishan S/o Sh. Hazari Lal VPO, Murthal, Distt. Sonapat." For financial assistance for achieving school education of his children being	50000.00	SDO (C) Sonapat
180	U.O.No.PS/SJEM-2016-17/6204 dated 29.09.2016	Subhash Sharma S/o Sh. Ram Kanwar, #5/555, 2,00 5-17 Indra Colony, Near Shiv Temple, Sonapat. "For 09.16 financial assistance for repair of house being poor.	200000.00	SDO (C) Sonapat
181	U.O.No.PS/SJEM-2016-17/6209 dated 29.09.2016	Inner Wheel Club of Sonapat (Regd. No.2121). 2,0 -17 "For the distribution of Books/copies and Food 09.16 material to the poor children of society."	200000.00	SDO (C) Sonapat
182	U.O.No.PS/SJEM-2016-17/6215 dated 29.09.2016	Dalip Kumar S/o Sh. Mangal Sain, #601/4, Jamalpura, Distt. Sonapat. "For financial assistance for repair of house being poor." ☐	50000.00	SDO (C) Sonapat
183	U.O.No.PS/SJEM-2016-17/6219 dated 29.09.2016	Versha W/oSh. Sushil Kumar Vill. Jahri, Distt. S 17 Sonapat. "For financial assistance for achieving 09.16 school education for her children being poor."	50000.00	SDO (C) Sonapat
184	U.O.No.PS/SJEM-2016-17/6223 dated 29.09.2016	Jiwan S/o Sh. Ram Chander Moh. Jamalpura 17 Khatikan Basti, Sonapat. "For financial assistance for the repair of house being poor."	50000.00	SDO (C) Sonapat
185	U.O.No.PS/SJEM-2016-17/6227 dated 29.09.2016	TPS Public School, Vill. Wazirpur (Distt. 5. 17 Sonapat) Affiliation No.580518. "For 9.16 renovation of rooms."	500000.00	SDO (C) Gohana
186	U.O.No.PS/SJEM-2016-17/6235 dated 29.09.2016	Parjapati Dharamshala Sabha, Ganaur Mandi, 5. 7 Distt. Sonapat. "For const. of community hall 9.16 to be used by general public."	500000.00	SDO (C) Gohana
187	U.O.No.PS/SJEM-2016-17/6239 dated 29.09.2016	Pawan Kumar S/o Late Sh. Lahri Singh, Vill. 7 Ram Nagar, Teh. Ganaur, Distt. Sonapat. "For .16 financial assistance for repair of house being poor."	50000.00	SDO (C) Gohana
188	U.O.No.PS/SJEM-2016-17/6243 dated 29.09.2016	Prem S/o Sh. Pirathvi, Vill. Silana, Teh. 7 Kharkhoda, Distt. Sonapat. "For financial assistance for medical treatment being poor."	50000.00	SDO (C) Kharkhoda
189	U.O.No.PS/SJEM-2016-17/6247 dated 29.09.2016	Shri Satguru Bharthu Saha Ashram Kabir Chaura Samiti (Regd.11830), Mama Bha 16 Chowk, Delhi Road, Sonapat. "For const community hall to be used by general public	500000.00	SDO (C) Sonapat
190	U.O.No.PS/SJEM-2016-17/6251 dated 29.09.2016	Ramesh S/o Sh. Dharam Singh, Laxman Colony, Ramjas School, Sonapat. "For financial .16 assistance for medical treatment being poor."	50000.00	SDO (C) Sonapat
191	U.O.No.PS/SJEM-2016-17/6255 dated 29.09.2016	Surender S/o Sh. Ram Kumar # 1224/29, Vikas 7 Nagar, W.No. 29, Sonapat. "For financial for repair of house being poor."	100000.00	SDO (C) Sonapat
192	U.O.No.PS/SJEM-2016-17/6259 dated 29.09.2016	Narender Sharma S/o Sh. Bani Dhar Sharma, 7 #1456, Housing Board Colony, Sonapat. "For 16 financial assistance for the repair of house being poor."	30000.00	SDO (C) Sonapat

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17/1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	SDO (C) Sonapat.
193	U.O.No.PS/SJEM-2016-17/6263 dated 29.09.2016	Sajjni W/o Late Sh. Hukam Chand, Vill. Garhi Jharara, Tehsil Ganaur, Distt, Sonapat. "For 16 financial assistance for medical treatment being poor."	50000.00	SDO (C) Ganaur
194	U.O.No.PS/SJEM-2016-17/6267 dated 29.09.2016	Parmod Kumar S/o Sh. Balbir Singh, Vill. Purkhas Dhiran, Tehsil Ganaur, Distt.-Sonapat. 16 "For financial assistance for repair of house being poor."	50000.00	SDO (C) Ganaur
195	U.O.No.PS/SJEM-2016-17/6271 dated 29.09.2016	Samaj Kalayan Shiksha Samiti, Regd.972, Pargati Nagar, Jatwara Road, Sonapat. "For 16 purchase of clothes, meals, beds etc. for old age home run by the society."	200000.00	SDO (C) Sonapat
196	U.O.No.PS/SJEM-2016-17/6283 dated 29.09.2016	Samsher Chauhan S/o Sh.Bhula Ram, Vill. 1, Garhi Brahmanan, W. No.30, Sonapat. "For 6 financial assistance for repair of house being poor."	100000.00	SDO (C) Sonapat
197	U.O.No.PS/SJEM-2016-17/6287 dated 29.09.2016	Samsher Singh S/o Sh. Raguvir Singh, Vill., 1 Garhi Brahmanan, Distt. Sonapat. "For financial 6 assistance for repair of house being poor."	100000.00	SDO (C) Sonapat
198	U.O.No.PS/SJEM-2016-17/6287 dated 29.09.2016	Kanhaiya Lal S/o Sh. Kishan Lal, Garhi Gasita, Sonapat. "For financial assistance for repair of 5 house being poor."	50000.00	SDO (C) Sonapat
199	U.O.No.PS/SJEM-2016-17/6291 dated 29.09.2016	Somvati W/o Sh. Jagdish, #604, Khan Basti, Sri Nagar Delhi Road, Sonapat. "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
200	U.O.No.PS/SJEM-2016-17/6295 dated 29.09.2016	Surender S/o Late Sh.Dalip Singh, Malvich Nagar, Mahlana Road, Gali No.2, Sonapat. "For financial assistance for achieving school education for his children being poor."	50000.00	SDO (C) Sonapat
201	U.O.No.PS/SJEM-2016-17/6299 dated 29.09.2016	Arya Samaj Ashok Vihar Malviya Nagar, Sonapat (Regd.65). "For purchase of furniture."	100000.00	SDO (C) Sonapat
202	U.O.No.PS/SJEM-2016-17/6303 dated 29.09.2016	Shyam Singh S/o Late Sh. Sangat Singh, #630/25, Gali No.4, West Ram Nagar, Sonapat. 6 "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
203	U.O.No.PS/SJEM-2016-17/6311 dated 29.09.2016	Kanta Devi W/o Sh. Parkash Chand, Devi Nagar Shiv School,Sonapat. "For financial 5 assistance for medical treatment of her husband being poor."	50000.00	SDO (C) Sonapat
204	U.O.No.PS/SJEM-2016-17/6319 dated 29.09.2016	Sumitra Devi W/o Late Sh. Lal Chand, #134/28, Jawahar Nagar, Sonapat. "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
205	U.O.No.PS/SJEM-2016-17/6327 dated 29.09.2016	Mukesh Kumar S/o Sh. Jugminder Lal, # 717/12, Bhart Puli, Behind City, Sonapat. "For financial assistance for compensative the loss/damage due to fire accident of his shop."	100000.00	SDO (C) Sonapat
206	U.O.No.PS/SJEM-2016-17/6335 dated 29.09.2016	Bharat Vikas Parishadh, Sawarnpath Shakha, Sonapat. "For campaigning for stop female 09.16 foeticide."	200000.00	SDO (C) Sonapat
207	U.O.No.PS/SJEM-2016-17/6339 dated 29.09.2016	Bharat Vikas Parishadh, Govind Shakha, Sonapat. "For campaigning for stop female 99.16 foeticide."	200000.00	SDO (C) Sonapat
208	U.O.No.PS/SJEM-2016-17/6343 dated 29.09.2016	Bharat Vikas Parishadh, Sonapat Shakha, 2,00 Sonapat. "For campaigning for stop female foeticide."	200000.00	SDO (C) Sonapat
209	U.O.No.PS/SJEM-2016-17/6323 dated 29.09.2016	Bharat Vikas Parishadh, Narwana (Jind). "For 5,0 7 establishment of laboratory in Narwana, Distt. 7.16 Jind for the use of general public."	500000.00	SDO (C) Narwana
210	U.O.No.PS/SJEM-2016-17/6307 dated 29.09.2016	Vikram Kamboj S/o Sh. Raj Kumar, Vill.- 2,0 7 Dhanokheri, Distt.-Karnal. "For financial assistance for repair of house being poor."	200000.00	SDO (C) Karnal
211	U.O.No.PS/SJEM-2016-17/6315 dated 29.09.2016	Rupender Kumar S/o Sh. Ram Parkash, Village Phoosgarh, Distt.-Karnal. "For financial 16 assistance for repair of house being poor."	200000.00	SDO (C) Karnal
212	U.O.No.PS/SJEM-2016-17/6331 dated 29.09.2016	Anik S/o Late Sh. Maidayal, #2050, Khera Colony, Karnal. "For financial assistance for 16 repair of house and medical treatment of his mother being poor."	200000.00	SDO (C) Karnal
213	U.O.No.PS/SJEM-2016-17/6279 dated 29.09.2016	Maharaja Agarsen Public School, Affiliated (530509), New Grain Market, Samalkha, Distt. 6 Panipat. "For construction of rooms."	500000.00	SDO (C) Smalkha

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17/1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	SDO (C) Sonapat.
214	U.O.No.PS/SJEM-2016-17/6231 dated 29.09.2016	Shri Digamber Jain Socieity (Regd. 1027 of S 1982), Sector 27-B, Chandigarh. "For const. of 5 community hall to be used by general public."	500000.00	SDO (C) Panchkula
215	U.O.No.PS/SJEM-2016-17/6623 dated 13.10.2016	Ritu D/o Sh. Rajpal, Vill. Bakhtwarpur, PO, Jainpur, Distt. Sonapat. "For financial assistance for achieving school education being poor."	30000.00	SDO (C) Sonapat
216	U.O.No.PS/SJEM-2016-17/6627 dated 13.10.2016	Harbans Lal S/o Sh. Jetha Nand, New Brham Colony, Sonapat. "For financial assistance for medical treatment being poor."	100000.00	SDO (C) Sonapat
217	U.O.No.PS/SJEM-2016-17/6633 dated 13.10.2016	Anil S/o Sh. Ramesh Chander, Vill. Papnera, Tehsil Ganaur, Distt. Sonapat. "For financial assistance for achieving school education for his children being poor."	50000.00	SDO (C) Sonapat
218	U.O.No.PS/SJEM-2016-17/6637 dated 13.10.2016	Jai Bhagwan S/o Sh. Hari Ram, Jind Road, Subhash Nagar, Gohana, Sonapat. "For financial assistance for compensate the death of buffaloes due to fire accident."	50000.00	SDO (C) Gohana
219	U.O.No.PS/SJEM-2016-17/6641 dated 13.10.2016	Mangat Ram S/o Sh. Pulli Chand, # 1412/28, Garhi Gasita, Sonapat. "For financial assistance for repair of house being poor."	100000.00	SDO (C) Sonapat
220	U.O.No.PS/SJEM-2016-17/6645 dated 13.10.2016	Suresh Kumar S/o Sh. Sageer, Ram Nagar, Chungi No.7, Sonapat. "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
221	U.O.No.PS/SJEM-2016-17/6649 dated 13.10.2016	Manisha W/o Late Sh. Manoj, Vill. Salimsar Majra, Distt. Sonapat. "For financial assistance for achieving school education being poor."	50000.00	SDO (C) Sonapat
222	U.O.No.PS/SJEM-2016-17/6653 dated 13.10.2016	Karambir S/o Sh. Om Parkash, # 1218/29, Garhi Gasita, Sonapat. "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
223	U.O.No.PS/SJEM-2016-17/6657 dated 13.10.2016	Sunita W/o Late Sh. Jagbir Singh, VPO, Barwasni, Distt., Sonapat. "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
224	U.O.No.PS/SJEM-2016-17/6661 dated 13.10.2016	Ranbir S/o Sh. Ram Sawroop, Village Kilorad, Distt. Sonapat. "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
225	U.O.No.PS/SJEM-2016-17/6665 dated 13.10.2016	Ishwar Dass Nasa S/o Sh. Ganesh Dass, #316, Housing Board Colony, Sonapat. "For financial assistance for repair of house being poor."	100000.00	SDO (C) Sonapat
226	U.O.No.PS/SJEM-2016-17/6669 dated 13.10.2016	Shyam Singh S/o Late Sh. Sangat Singh, # 630/25, West Ram Nagar, Sonapat. "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
227	U.O.No.PS/SJEM-2016-17/6673 dated 13.10.2016	रियाज सेफी सुपुत्र श्री कमरुद्दीन 744 / 22, कृष्णा नगर काठ A "For financial assistance for medical treatment for her daughter being poor."	50000.00	SDO (C) Sonapat
228	U.O.No.PS/SJEM-2016-17/6677 dated 13.10.2016	Bhagwan Shiv Jan Sewa Manch (Regd.01830) Indra Colony, Sonapat. "For reconstruction of community hall and renovation of rooms."	2100000.00	SDO (C) Sonapat
229	U.O.No.PS/SJEM-2016-17/6681 dated 13.10.2016	Gram Panchayat, Bhogipur, Tehsil, Ganaur, Distt. Sonapat. "For const. of street from Main Road to house of Sh. Pawan Rathi in village Bhogipur, Tehsil Ganaur. Distt. Sonapat."	200000.00	SDO (C) Ganaur
230	U.O.No.PS/SJEM-2016-17/7001 dated 04.11.2016	Superintendent, Central Jail, Ambala."For purchase of books."	50000.00	SDO (C) Ambala
231	U.O.No.PS/SJEM-2016-17/7005 dated 04.11.2016	Superintendent, Central Jail-1, Hisar. For purchase of books."	50000.00	SDO (C) Hisar
232	U.O.No.PS/SJEM-2016-17/7009 dated 04.11.2016	Superintendent, Central Jail-II, Hisar. -For purchase of books."	50000.00	SDO (C) Hisar
233	U.O.No.PS/SJEM-2016-17/7013 dated 04.11.2016	Superintendent, District Jail, Jind. "For purchase of books."	50000.00	SDO (C) Jind

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1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17/1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	SDO (C) Sonapat.
234	U.O.No.PS/SJEM-2016-17/7017 dated 04.11.2016	Superintendent, District Jail, Kurukshetra. "For purchase of books."	50000.00	SDO (C) Kurukshetra
235	U.O.No.PS/SJEM-2016-17/7021 dated 04.11.2016	Superintendent, District Jail, Bhiwani. "For purchase of books."	50000.00	SDO (C) Bhiwani
236	U.O.No.PS/SJEM-2016-17/7025 dated 04.11.2016	Superintendent, District Jail, Rohtak. "For purchase of books."	50000.00	SDO (C) Rohtak
237	U.O.No.PS/SJEM-2016-17/7029 dated 04.11.2016	District Jail, Panipat. "For purchase of books."	50000.00	SDO (C) Panipat
238	U.O.No.PS/SJEM-2016-17/6993 dated 04.11.2016	Meena Jain W/o Late Sh. Parveen Jain, W.No.4, 17 Desraj Colony, Panipat. "For financial 1.16 assistance for repair of house being poor."	50000.00	SDO (C) Panipat
239	U.O.No.PS/SJEM-2016-17/7033 dated 04.11.2016	Superintendent, District Jail, Narnaul. "For 17 purchase of books."	50000.00	SDO (C) Narnaul
240	U.O.No.PS/SJEM-2016-17/6997 dated 04.11.2016	मजू दवा W/o Late Sh. घिसाराम गांव तलाट, तहसील नारनौल, जिला महेन्द्रगढ़ । "For financial assistance for achieving school education for her children being poor."	100000.00	SDO (C) Narnaul
241	U.O.No.PS/SJEM-2016-17/7037 dated 04.11.2016	Superintendent, District Jail, Jhajjar. "For purchase of books."	50000.00	SDO (C) Jhajjar
242	U.O.No.PS/SJEM-2016-17/7041 dated 04.11.2016	Superintendent, District Jail, Gurugram. "For purchase of books."	50000.00	SDO (C) Gurugram
243	U.O.No.PS/SJEM-2016-17/7045 dated 04.11.2016	Superintendent, District Jail, Sonapat. "For purchase of books."	50000.00	SDO (C) Sonapat
244	U.O.No.PS/SJEM-2016-17/7049 dated 04.11.2016	Superintendent, District Jail, Sirsa. For purchase of books."	50000.00	SDO (C) Sirsa
245	U.O.No.PS/SJEM-2016-17/7053 dated 04.11.2016	Superintendent, District Jail, Rewari. For purchase of books."	50000.00	SDO (C) Rewari
246	U.O.No.PS/SJEM-2016-17/7057 dated 04.11.2016	Superintendent, District Jail, Yamuna Nagar. "For purchase of books."	50000.00	SDO (C) Yamuna Nagar
247	U.O.No.PS/SJEM-2016-17/7061 dated 04.11.2016	Superintendent, District Jail, Karnal. For purchase of books."	50000.00	SDO (C) Karnal
248	U.O.No.PS/SJEM-2016-17/7065 dated 04.11.2016	Superintendent, District Jail, Faridabad. "For purchase of books."	50000.00	SDO (C) Narnaul
249	U.O.No.PS/SJEM-2016-17/7069 dated 04.11.2016	Superintendent, District Jail, Palwal. For purchase of books."	50000.00	SDO (C) Palwal
250	U.O.No.PS/SJEM-2016-17/7073 dated 04.11.2016	Superintendent, District Jail, Kaithal. For purchase of books."	50000.00	SDO (C) Kaithal
251	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Ajit Kumar S/o Sh. Girdhari Lal, New Tara 17 Nagar, Sonapat. "For financial assistance for 16 repair of house being poor."	50000.00	SDO (C) Sonapat
252	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Gram Panchayat, Village Chatia Aulia, Tehsil & 3,00, 6-17 Distt. Sonapat. "For completion of Harijan 11.16 Chaupal in the village of Chatia Aulia, Distt. Sonapat."	300000.00	SDO (C) Sonapat
253	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Rohtash S/o Sh. Kali Ram, Dahiya Colony, 25. 6-17 Sonapat. "For financial assistance for repair of house being poor."	25000.00	SDO (C) Sonapat
254	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Mahipal S/o Sh. Brham Pal, Vikas Nagar, 25 6-17 Sonapat. "For financial assistance for achieving 11.16 school education for his children being poor."	25000.00	SDO (C) Sonapat

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1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17/1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	SDO (C) Sonapat.
255	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Satyawan S/o Sh.Telu Ram, Indian Colony, 50 5-17 Sonapat. "For financial assistance for repair of 11.16 house being poor."	50000.00	SDO (C) Sonapat
256	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	The Ambedkar Educational Socieity, Kakroi 5,00 5-17 Road, Sonapat (Regd. No.303). "For 11.16 completion of rooms."	500000.00	SDO (C) Sonapat
257	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Krishana Devi W/o Late Sh. Ramphal, Vikas 1,0 5-17 Nagar, Kakroi Road, Sonapat. "For financial 11.16 assistance for repair of house being poor."	100000.00	SDO (C) Sonapat
258	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Kiran Jain W/o Late Sh. Rakesh Kumar, Kath Mandi, Sonapat. "For financial assistance for achieving school education being poor."	50000.00	SDO (C) Sonapat
259	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Rajesh Kumar S/o Sh. Ramphal, Shastri S -17 Colony, Gali No.3, Sonapat. "For financial 1.16 assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
260	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Shree Ram Sewa Ashram,1328, Sector-14, 5, -17 Sonapat (Regd. No.00943). "For reconstruction 1.16 of community hall."	500000.00	SDO (C) Sonapat
261	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Ramesh Chander S/o Sh. Dharmi, Laxman -17 Colony Baiyapur Khurd, Sonapat. "For 1.16 financial assistance for repair of house being poor."	100000.00	SDO (C) Sonapat
262	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Usha W/o Late Sh. Karambir, Mohalla Jatti -17 Kalan, Near Khari Kua, Sonapat. "For financial 1.16 assistance for achieving school education for her children being poor."	100000.00	SDO (C) Sonapat
263	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Dharamshala Panchayat Jogiyana Society, Rohtak Road, Gukul Nagar, Near Kath Mandi, 6 Sonapat (Regd. 00587). "For renovation of Dharamshala."	500000.00	SDO (C) Sonapat
264	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Rajesh W/o Late Sh. Naresh, Jawahar Nagar, 2. Sardaro wali Gali, Sonapat. "For financial assistance for repair of house and achieving school education for her children being poor/widow."	200000.00	SDO (C) Sonapat
265	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Usha Rani W/o Late Sh. Manish Kumar, 1. Village Makimpur, Tehsil & Distt. Sonapat. 6 "For financial assistance for repair of house and achieving school education for her children being poor/widow."	100000.00	SDO (C) Sonapat
266	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Bhoomika W/o Sh. Bijender Kumar, VPO Sandal Khurd, Tehsil & Distt. Sonapat. "For 6 financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
267	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Shree Vishvkarma Panchal Mahasabha Haryana (Regd.1235). Vishvkarma Nagar, Purkhas Road, 5 Sonapat Captan Ganga Ram Panchal, Pardhan "For construction of community hall."	1000000.00	SDO (C) Sonapat
268	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Krishana W/o Sh. Jai Pal, # 60/6, Mahavir Colony, Sonapat. "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
269	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Gram Panchayat, village Garhi Jhanjhara, Tehsil Ganaur, Distt. Sonapat. "For installation of five Hand pump in the village Garhi Jhanjhara, Tehsil Ganaur, Distt. Sonapat."	100000.00	SDO (C) Ganaur
270	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Laxmi W/o Ashok Kumar, Village Kheri Dahiya, Tehsil Kharkhoda, Distt. Sonapat. "For financial assistance for repair of hous being poor."	50000.00	SDO (C) Kharkhoda
271	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Krishan S/o Sh.Gaje Singh, Village Jharauti, Tehsil, Kharkhoda, Distt. Sonapat. "For 16 financial assistance for repair of house being poor."	50000.00	SDO (C) Kharkhoda
272	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Gayatri Parivar Trust (Regd. 4165/177/416) Model Town, Vaccine Colony, Sonapat. "For 16 completion of community hall."	500000.00	SDO (C) Sonapat
273	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Pawan Kumar S/o Sh. Chand Ram # 27/411, West Ram Nagar, Sonapat. "For financial 16 assistance for medical treatment being poor." Jagdish Chander S/o Sh. Chandgi Ram, Vishal	50000.00	SDO (C) Sonapat

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17/1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	SDO (C) Sonapat.
274	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Nagar, Gali No.1, Sonapat. "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
275	U.O.No.PS/SJEM-2016-17/6963 dated 04.11.2016	Jagdish S/o Sh. #432, W.No.5, Sonapat. "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
276	U.O.No.PS/SJEM-2016-17/7199 dated 22.11.2016	Gain Chand S/o Sh. Nagai Ram, Arya Nagar, 17 Sonapat. "For financial assistance for .16 compensative the loss/damage due to fire accident of his house."	100000.00	SDO (C) Sonapat
277	U.O.No.PS/SJEM-2016-17/7203 dated 22.11.2016	Vijay S/o Sh. Raj Bahadur, #706/25, Arya Nagar, Sonapat. "For financial assistance for .16 compensative the loss/damage due to fire accident of his house."	150000.00	SDO (C) Sonapat
278	U.O.No.PS/SJEM-2016-17/7207 dated 22.11.2016	Shri Sain Bhagat Mandir Sabha Pargna 360, Kami Road, Sonapat (Regd. No.00551). "For 16 completion of community hall to be used by general public."	500000.00	SDO (C) Sonapat
279	U.O.No.PS/SJEM-2016-17/7211 dated 22.11.2016	Secretary, Municipal Committee, Ganaur, Distt. 10,0 7 Sonapat. "For purchase of Sewer Cleaning Machine."	1000000.00	SDO (C) Ganaur
280	U.O.No.PS/SJEM-2016-17/7215 dated 22.11.2016	Dharmarth Gaushala Sisana (Regd.0195), 5,0 Sonapat. "For reconstruction of shed and 16 purchase of fodder."	500000.00	SDO (C) Kharkhoda
281	U.O.No.PS/SJEM-2016-17/7219 dated 22.11.2016	Roma W/o Late Sh. Pawan Kumar, #311, Kami Road, Hanuman Nagar, Sonapat. "For financial 6 assistance for repair of house and achieving school education for her daughter being poor."	100000.00	SDO (C) Sonapat
282	U.O.No.PS/SJEM-2016-17/7223 dated 22.11.2016	Laxmi Devi W/o Late Sh. Mahavir, #419/6, 2,0 Valmiki Basti, Lal Darwaja, Sonapat. "For 6 financial assistance in compensation of her deceased family members and medical treatment for her son being poor."	200000.00	SDO (C) Sonapat
283	U.O.No.PS/SJEM-2016-17/7227 dated 22.11.2016	Bijay Kumar Nayak S/o Sh. Krushna Chander 1,0 Nayak House No.1, Near Ram Mandir, Jewan 5 Nagar, Sonapat. "For financial assistance for medical treatment of his son being poor."	100000.00	SDO (C) Sonapat
284	U.O.No.PS/SJEM-2016-17/7231 dated 22.11.2016	Mahabir Singh S/o Sh. Rameshwar, Vill. Khanda, Tehsil Kharkhoda, Distt., Sonapat. "For financial assistance for repair of house being poor."	50000.00	SDO (C) Kharkhoda
285	U.O.No.PS/SJEM-2016-17/7235 dated 22.11.2016	Ashok S/o Sh. Palli Ram, #1788/28, Garhi 1. Gasita, Gopal Nagar, Sonapat. "For financial assistance for repair of house being poor."	100000.00	SDO (C) Sonapat
286	U.O.No.PS/SJEM-2016-17/7239 dated 22.11.2016	Manish Jindal S/o Sh. Salekh Chand, #917/14, 2 Brham Colony, Sonapat. "For financial assistance for repair of house and achieving school education for his poor/handicapped." son being	200000.00	SDO (C) Sonapat
287	U.O.No.PS/SJEM-2016-17/7243 dated 22.11.2016	Anita W/o Late Sh. Dinesh Kumar Vill. Jhinjauli, Tehsil Kharkhoda, Distt., Sonapat. 16 "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
288	U.O.No.PS/SJEM-2016-17/7247 dated 22.11.2016	Shashi W/o Late Sh. Lalit Mohan, Kot Mohalla #287/4., Sonapat. "For financial assistance for 16 medical treatment being poor."	50000.00	SDO (C) Sonapat
289	U.O.No.PS/SJEM-2016-17/7250 dated 22.11.2016	Anguri W/o Late Sh. Hukam Singh Vill. Jhinjauli, Tehsil Kharkhoda, Distt., Sonapat. 16 "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
290	U.O.No.PS/SJEM-2016-17/7254 dated 22.11.2016	Suresh Singh S/o Late Sh. Bhagwan Singh #207/31, Ashok Vihar, Gohana Road, Sonapat. 6 "For financial assistance for compensative the loss due to theft in his shop being poor."	100000.00	SDO (C) Sonapat
291	U.O.No.PS/SJEM-2016-17/7258 dated 22.11.2016	Aggarwal Vaishya Sabha, Kaithal (Regd. 2016- 09-008965). "For reconstrution of Community 6 Hall."	500000.00	SDO (C) Kaithal

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17/1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	SDO (C) Sonapat.
292	U.O.No.PS/SJEM-2016-17/7265 dated 22.11.2016	Aggarwal Yuva Shakti (Regd.), Jhajjar. "For establishment of Dispensary in Jhajjar for use of 6 general public."	500000.00	SDO (C) Jhajjar
293	U.O.No.PS/SJEM-2016-17/7269 dated 22.11.2016	Maharaja Aggrasen Education Trust (Regd. 00344), Jhajjar. "For renovation of rooms and 6 purchase of library books."	500000.00	SDO (C) Jhajjar
294	U.O.No.PS/SJEM-2016-17/7273 dated 22.11.2016	Shree Aggarwal Maha Sabha Firozpur Jhirka Mewat (Regd.567). "For const. of community 6 hall to be used by general public."	251000.00	SDO (C) Mewat
295	U.O.No.PS/SJEM-2016-17/7368 dated 30.11.2016	Yuvasatta (Regd. 2587), Karuna Sadan, Sector- -17 II, Chandigarh. "For promotion of Sports activities."	100000.00	SDO (C) Panchkula
296	U.O.No.PS/SJEM-2016-17/45 dated 03.01.2017	Commissioner M.C., Sonapat. "For installation of Submersible in Sonapat City."	500000.00	SDO (C) Sonapat
297	U.O.No.PS/SJEM-2016-17/49 dated 03.01.2017	Commissioner M.C., Sonapat. "For renovation of wall of Kot Addu Biradari Dharamshala at Rishi Nagar, Sonapat."	500000.00	SDO (C) Sonapat
298	U.O.No.PS/SJEM-2016-17/53 dated 03.01.2017	Chand Ram S/o Sh. Mai Chand # 342/24, Arya Nagar, Sonapat. "For financial assistance for medical treatment being poor?"	50000.00	SDO (C) Sonapat
299	U.O.No.PS/SJEM-2016-17/57 dated 03.01.2017	Pardeep Bhatnagar S/o Sh.Ragunandan Saroop Bhatnagar, #2413,Sector-12, HBC, Sonapat. "For financial assistance for medical treatment being poor?'	150000.00	SDO (C) Sonapat
300	U.O.No.PS/SJEM-2016-17/61 dated 03.01.2017	Differently Abled Cricket Association of Haryana (Regd.), Adarsh Nagar, Near Sain Adarsh School, Sonapat. For promotion of sports activity and purchase of sports items"	200000.00	SDO (C) Sonapat
301	U.O.No.PS/SJEM-2016-17/65 dated 03.01.2017	S.D.O., Model Town, UHBVN, Sonapat. "For shifting of high tension wires passing above residential areas in Sonapat City?"	142000.00	SDO (C) Sonapat
302	U.O.No.PS/SJEM-2016-17/69 dated 03.01.2017	Maam Raj S/o Sh. Godhu Ram #462/23, Gandhi Market, Sonapat. "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
303	U.O.No.PS/SJEM-2016-17/73 dated 03.01.2017	Krishana W/o Sh. Sohan Lal #593/6, New Mahavir Colony, Sonapat. "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
304	U.O.No.PS/SJEM-2016-17/77 dated 03.01.2017	Deep Vocational & Welfare Society (Regd.01880), Jatwara, Sonapat. "For purchase of furniture"	100000.00	SDO (C) Sonapat
305	U.O.No.PS/SJEM-2016-17/85 dated 03.01.2017	Shri Parjapati Dharamshala Sewa Samiti(Regd. 334), Sarang Road, Sonapat. "For renovation of Dharamshala and installation of Submersible in Dharamshala""	300000.00	SDO (C) Sonapat
306	U.O.No.PS/SJEM-2016-17/93 dated 03.01.2017	Haryana Nari Kalayan Sangtan (Regd.1377), Kharkhoda (Sonapat). "For the distribution of Books/Copies and Food Material to the poor children of society"	200000.00	SDO (C) Sonapat
307	U.O.No.PS/SJEM-2016-17/97 dated 03.01.2017	Anita W/o Sh. Kewal, Kirti Nagar, Sonapat. For financial assistance for repair of house being poor?	50000.00	SDO (C) Sonapat
308	U.O.No.PS/SJEM-2016-17/101 dated 03.01.2017	Seeta D/o Sh. Kamla, Dev Nagar, Kakroi Road, Gali No.6, W.No.28, Sonapat. "For financial assistance for achieving school education for her children being poor?"	50000.00	SDO (C) Sonapat
309	U.O.No.PS/SJEM-2016-17/105 dated 03.01.2017	Ram Chander S/o Sh. Mewa Ram Garhi Brhmanan, Sonapat. "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
310	U.O.No.PS/SJEM-2016-17/109 dated 03.01.2017	Pal Singh S/o Sh. Baldeva Singh, VPO Murthal, Distt. Sonapat. "For financial assistance for repair of house being poor?"	50000.00	SDO (C) Sonapat
311	U.O.No.PS/SJEM-2016-17/113 dated 03.01.2017	Gaurav Bansal S/o Sh. Somdutt Bansal, Jamalpura, Distt. Sonapat. "For financial assistance for medical treatment for his father being poor."	50000.00	SDO (C) Sonapat

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17/1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	SDO (C) Sonapat.
312	U.O.No.PS/SJEM-2016-17/117 dated 03.01.2017	Dhanwanti W/o Late Sh. Sita Ram, #114/14. Mohalla Mandi, Sonapat. assistance for poor/widow?" repair of "For financial house being poor widow."	50000.00	SDO (C) Sonapat
313	U.O.No.PS/SJEM-2016-17/121 dated 03.01.2017	Prem S/o Sh.Reddu Sainipura, Near Baba Dham, Sonapat. "For financial assistance for repair of house being poor!"	50000.00	SDO (C) Sonapat
314	U.O.No.PS/SJEM-2016-17/125 dated 03.01.2017	Meena W/o Late Sh. Kaptan H.No.560, W.No.25, Kalupur, Sonapat. "For financial assistance for achieving school education of her children being poor/widow""	50000.00	SDO (C) Sonapat
315	U.O.No.PS/SJEM-2016-17/129 dated 03.01.2017	Manju W/o Sh. Gopal Hanuman Nagar, Gali No.7, Kami Road, Sonapat. "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
316	U.O.No.PS/SJEM-2016-17/133 dated 03.01.2017	Amit S/o Late Sh. Jai Parkash, #763/21. Govind Nagar, Sonapat. "For financial assistance for achieving higher education being poor"	50000.00	SDO (C) Sonapat
317	U.O.No.PS/SJEM-2016-17/137 dated 03.01.2017	Pataso W/o Sh. Dalip Singh, Hanuman Nagar, Kami Road, Sonapat. "For financial assistance for repair of house being poor?"	50000.00	SDO (C) Sonapat
318	U.O.No.PS/SJEM-2016-17/141 dated 03.01.2017	D/o Late Sh. Kuldeep Singh, Vill. Nakloi, Tehsil Kharkhoda, Distt., Sonapat. "For financial assistance for achieving school education being poor?"	100000.00	SDO (C) Kharkhoda
319	U.O.No.PS/SJEM-2016-17/145 dated 03.01.2017	Sheela Devi W/o Late Sh.Satnarayan Verma, Kakroi Road, Near Vivekanand School, Sonapat. "For financial assistance for repair of house being poor"	100000.00	SDO (C) Sonapat
320	U.O.No.PS/SJEM-2016-17/149 dated 03.01.2017	Satpal S/o Sh. Dalip Singh, Hanuman Nagar, Gali No.2, Sonapat. "For financial assistance for compensation of his deceased son?"	200000.00	SDO (C) Sonapat
321	U.O.No.PS/SJEM-2016-17/153 dated 03.01.2017	Shahid Saman Gaovans Upchar Kender Yevm Charitable Trust (Regd.2680), Harsana, Sonapat. "For purchase of medicine for the treatment of animals?"	200000.00	SDO (C) Sonapat
322	U.O.No.PS/SJEM-2016-17/200 dated 09.01.2017	Sumit S/o Sh.Sarwan Saini, Village Garhi Brahamnan, Distt. Sonapat. "For financial assistance for achieving school education being poor?"	100000.00	SDO (C) Sonapat
323	U.O.No.PS/SJEM-2016-17/37 dated 03.01.2017	Parveen Jain S/o Sh. Prem Chand Jain, #53/13.. Old Central Bank, Samalkha, Distt. Panipat. "For financial assistance for repair of house being poor?"	100000.00	SDO (C) Smalkha
324	U.O.No.PS/SJEM-2016-17/41 dated 03.01.2017	Divya Kurukshetra Mission (Regd.4747) Keshav Pratishthan Mohan Nagar, Kurukshetra. 'For distribution of Books/Copies and Food Material/Blankets to the poor children of society?	500000.00	SDO (C) Kurukshetra
325	U.O.No.PS/SJEM-2016-17/81 dated 03.01.2017	Haryana State Council for Child Welfare #650 Sector 16-D, Chandigarh. "For development of cultural and sports activities."	363500.00	SDO (C) Panchkula
326	U.O.No.PS/SJEM-2016-17/89 dated 03.01.2017	Anurag S/o Sh.Rulia Ram, #289-E, Sector-8, Karnal. "For financial assistance for repair of house being poor."	200000.00	SDO (C) Karnal
327	U.O.No.PS/SJEM-2016-17/196 dated 09.01.2017	Neelam W/o Late Sh. Vivek Gupta #6389-F Chhipatwara, Near Panjabi Dharamshala, Rewari. "For financial assistance for achieving school education for her children and repair of house being poor/widow"	200000.00	SDO (C) Rewari
328	U.O.No.PS/SJEM-2016-17/385 dated 27.01.2017	Manpreet Kaur D/o Late Sh. Shrawan Singh Vill. Jalveda, Distt. Ambala. " For Financial assistance for achieving school education being poor."	25500.00	SDO (C) Ambala
329	U.O.No.PS/SJEM-2016-17/389 dated 27.01.2017	Harpreet Kaur D/o Sh. Bijli Singh Vill.Mokhamajra, Distt. Ambala." For Financial assistance for achieving school education being poor."	25500.00	SDO (C) Ambala
330	U.O.No.PS/SJEM-2016-17/615 dated 16.02.2017	Nomi W/o Late Sh. Bal Kishan,Sundal Mohalla, Near Liladhar Shop, Sonapat. "For financial assistance for repair of house being poor."	50000.00	SDO (C) Sonapat
331	U.O.No.PS/SJEM-2016-17/619 dated 16.02.2017	Pooja D/o Sh. Randhir, Kirti Nagar (Kalupur) Gali No.3, Sonapat. "For financial assistance for repair of house being poor."	20000.00	SDO (C) Sonapat

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/ SJEM-2016-17 /1580 dt.05.05.16	Mahesh S/o Sh. Ranbir #523/24, Arya Nagar, Sonapat. "For financial assistance for the repair of house being poor."	50,000/-	SDO (C) Sonapat.
332	U.O.No.PS/SJEM-2016-17/624 dated 16.02.2017	Ashok Kumar S/o Sh. Ram Krishan, Uttam Nagar, Baiyanpur Khurd # 461, Gali No.5, Sonapat. "For financial assistance for medical treatment for his daughter being poor."	50000.00	SDO (C) Sonapat
333	U.O.No.PS/SJEM-2016-17/797 dated 03.03.2017	Sandeep Kumar S/o Sh. Krishan Kumar, Vill.- 2016-17 Raipur, Po., Shapur Turk, Distt.-Sonapat. "For financial assistance for achieving school 03.2017 education for his children being poor"	90399.00	SDO (C) Sonapat

Allocation of Discretionary Grants sanctioned by Shri Ram Vilas, Education Minister, Haryana, Chandigarh for the financial year 2016-17.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.Secy/ EM-2016-17/1 dt.23.05.2016	Bar Association Mahendergarh. "For the maintenance of Lift (Elevator), installation of Generator purchase of furniture and Library Books."	21,00,000/-	SDO(C) Mahendergarh
2	U.O.No.Secy/ EM-2016-17/3 dt.23.05.2016	Shree Krishan Seva Samiti, Mohalla Dhani, Mahendergarh (Regd. No.00S99). "For the Construction of Front Main Gate & Common Room in the premises of Surta Giri in public interest."	5,00,000/-	SDO(C) Mahendergarh
3	U.O.No.Secy/ EM-2016-17/5 dt.23.05.2016	Gram Panchayat Vill. Palh, Distt.Mahendegarh. "For the construction of hall of Baba Gupatnath Mandir in public interest."	3,00,000/-	SDO(C) Mahendergarh
4	U.O.No.Secy/ EM-2016-17/7 dt.23.05.2016	Gram Panchayat Vill. Palh, Distt.Mahendegarh. "For the construction of SC Chaupal to be used by General Public."	5,00,000/-	SDO(C) Mahendergarh
5	U.O.No.Secy/ EM-2016-17/9 dt.23.05.2016	Gram Panchayat Vill. Palh, Distt.Mahendegarh. "For the Repair of Panchayat Bhawan to be used by General Public."	2,00,000/-	SDO(C) Mahendergarh
6	U.O.No.Secy/ EM-2016-17/11 dt.23.05.2016	Gram Panchayat Vill. Surjanwas, Distt. Mahendergarh. "For the Construction of Common Room in Kakar Dham premises to be used by General Public."	1,00,000/-	SDO(C) Mahendergarh
7	U.O.No.Secy/ EM-2016-17/13	Principal Government College for Women Mahendergarh. "For the promotion of Cultural Activities."	50,000/-	SDO(C) Mahendergarh
8	U.O.No.Secy/ EM-2016-17/15 dt.23.05.2016	Principal P.G. Government College Mahendergarh. "For the promotion of Cultural Activities."	50,000/-	SDO(C) Mahendergarh
9	U.O.No.Secy/ EM-2016-17/17 dt.23.05.2016	Deputy Commisisoner Narnaul. "To assist Smt. Reena Devi W/o Late Sh. Ram Kishan, R/o Vill. Mudayan, Distt.- Mahendergarh for repair of house being poor."	1,00,000/-	SDO(C) Mahendergarh
10	U.O.No.Secy/ EM-2016-17/19 dt.23.05.2016	Deputy Commisisoner Narnaul. "To assist Sh. Pyare Lal S/o Sh. Jhablaram, R/o Vill. Jat, Distt.- Mahendergarh to compensate the medical treatment expenditure being poor."	50,000/-	SDO(C) Mahendergarh
11	U.O.No.Secy/ EM-2016-17/21 dt.23.05.2016	Deputy Commisisoner Narnaul. "To assist Sh. Krishan Kumar S/o Sh. Ghanshyam, Vill. Jairpur, Distt.- Mahendergarh being handicapped and poor for medical treatment & Purchase of bicycle."	1,00,000/-	SDO(C) Mahendergarh
12	U.O.No.Secy/ EM-2016-17/23 dt.23.05.2016	Baba Brahmchari Asharm Seva Samiti Balaycha, Distt.- Mahendergarh. (Regd. No.>NNL/12-00B11). "For the construction of Common Rooms & Hall to be used by General Public."	5,00,000/-	SDO(C) Mahendergarh
13	U.O.No.Secy/ EM-2016-17/25 dt.23.05.2016	Baba Khemdas Seva Samiti Bawania, Mahendergarh (Regd. No. 00010). "For the Construction of Common Room & Bounday Wall to be used by General Public."	5,00,000/-	SDO(C) Mahendergarh
14	U.O.No.Secy/ EM-2016-17/27 dt.23.05.2016	Gram Panchayat Vill. Khatodra, Distt. Mahendergarh. "For Pavement of tiles in Baba Burasta premises in Vill. Devrali to be used by General Public."	11,00,000/-	SDO(C) Mahendergarh
15	U.O.No.Secy/ EM-2016-17/29 dt.23.05.2016	Deputy Commisisoner Narnaul. "To assist Smt. Nisha Devi W/o Late Sh. Kuber Singh, R/o Vill. Satnali, Distt.- Mahendergarh for medical treatment being poor."	50,000/-	SDO(C) Mahendergarh
16	U.O.No.Secy/ EM-2016-17/31 dt.23.05.2016	Deputy Commisisoner Narnaul. "To assist Sh. Anand Singh S/o Sh. Kanwar Singh R/o Vill. Satnali, Distt.- Mahendergarh being poor for repair of house."	50,000/-	SDO(C) Mahendergarh
17	U.O.No.Secy/ EM-2016-17/33 dt.23.05.2016	Deputy Commisisoner Narnaul. "To assist Sh. Naveen Kumar S/o Sh. Abnay Ram, R/o Vill. Sureti Jakhal, Distt.- Mahendergarh for the repair of house being	50,000/-	SDO(C) Mahendergarh
18	U.O.No. Secy/ EM-2016-17/35 dt.23.05.2016	Deputy Commisisoner Narnaul. "To assist Sh. Kamal Singh S/o Sh. Prahlad Singh R/o Vill. Mohalla Sainipura, Distt.- Mahendergarh for the repair of house being poor."	50,000/-	SDO(C) Mahendergarh

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
19	U.O.No.Secy/ EM-2016-17/37 di 23.05.2016	Deputy Commisisoner Narnaul. "To assist Sh. Satyabir Singh S/o Sh.Amar Chand R/o Vill. Sureti Jakhal, Distt.-Mahendergarh for repair of house being poor."	30,000/-	SDO(C) Mahendergarh
20	U.O.No.Secy/ EM-2016-17/39 dt.23.05.2016	Deputy Commisisoner Narnaul. "To assist Sh. Pradeep S/o Sh. Satbir R/o Vill. Rathiwas, Distt.-Mahendergarh for the repair of house being poor."	50,000/-	SDO(C) Mahendergarh
21	U.O.No.Secy/ EM-2016-17/41 dt.23.05.2016	Deputy Commisisoner Narnaul. "To assist Sh. Subhash Chand S/o Sh. Shish Ram, R/o Vill. Surjanwas, Distt.- Mahendergarh for the repair of house being poor."	30,000/-	SDO(C) Mahendergarh
22	U.O.No.Secy/ EM-2016-17/43 dt.23.05.2016	Deputy Commisisoner Narnaul. "To assist Sh. Vinod Kumar S/o Sh.Molad Ram R/o Vill. Shampura, Distt.- Mahendergarh for the repair of house being poor."	50,000/-	SDO(C) Mahendergarh
23	U.O.No.Secy/ EM-2016-17/45 dt.23.05.2016	Deputy Commisisoner Narnaul. "To assist Sh. Krishan Kumar S/o Sh. Ghisaram Yadav, R/o Vill. Nangal Sirohi, Distt.-Mahendergarh to compensate expenditure of medical treatment of cancer."	1,00,000/-	SDO(C) Mahendergarh
24	U.O.No.Secy/ EM-2016-17/47 dt 23.05.2016	Deputy Commisisoner Narnaul. "To assist Smt. Sharmila Devi W/o Sh. Ravinder Kumar, R/o Vill. Baghot, Distt.-Mahendergarh to compensate the medical treatment expenditure being poor."	1,00,000/-	SDO(C) Mahendergarh
25	U.O.No.Secy/ EM-2016-17/49 dt.23.05.2016	Deputy Commissioner Panipat. "To assist Smt. Palvinder Kaur W/o Sh. Gurdiyal Singh, R/o 17 Patel Nagar, Near Hanuman Mandir, Tehsil-Camp Panipat, Distt.-Panipat for promoting her daughter's art & education being poor."	51,000/-	Panipat.
26	U.O.No.Secy/ EM-2016-17/51 dt.23.05.2016	Principal, Satluj Sr. Sec. Vidya Mandir, Berli Kalan, Rewari (Affl. No. 530804). "For purchase of Books and to promote cultural activities."	2,00,000/-	SDO(C) Rewari
27	U.O.No.Secy/ EM-2016-17/53 dt.23.05.2016	Deputy Commissioner Jind. "To assist Sh. Gulsher S/o Sh. Rajbir Singh R/o Vill. Dahola, Tehsil-Alewa, Distt.-Jind for the repair of house being poor."	50,000/-	SDO(C) Jind.
28	U.O.No.Secy/ EM-2016-17/55 dt.23.05.2016	Principal Government College Sec-1, Panchkula. "To distribute stipend to Brilliant and topper students of College (Rs. Twenty thousand to 4 students each) and (Rs. Ten thousand to 24 students each.)"	3,20,000/-	SDO(C) Panchkula
29	U.O.No.Secy/ EM-2016-17/57 dt.23.05.2016	Deputy Commissioner, Panchkula. "To assist Vasundhra Sharma D/o Sh. Vishnu Sharma R/o Vill. Ramgarh, Distt. Panchkula for higher education being poor."	1,25,000/-	SDO(C) Panchkula
30	U.O.No.Secy/ EM-2016-17/59 d23.05.2016	Deputy Commissioner, Panchkula. "To assist Diksha D/o Sh. Kulbhushan Sharma R #1834, Sector-26 H.B. Panchkula for higher education being poor."	1,25,000/-	SDO(C) Panchkula
31	U.O.No.Secy/ EM-2016-17/61 dt.02.06.2016	Deputy Commissioner, Narnaul. "To assist Sh. Prem Bahadur Sunar S/o Sh. Karan Bahadur Sunar, Mohalla Nalapur, Narnaul for medical treatment being poor."	50,000/-	SDO(C) Narnaul
32	U.O.No.Secy/ EM-2016-17/65 dt.02.06.2016	Deputy Commissioner, Panipat. "To assist Sh. Subhash S/o Sh.Hardwari, R/o Vill. Nangal Kheri, Distt. Panipat for medical treatment of his son being poor."	50,000/-	SDO (C) Panipat
33	U.O.No.Secy/ EM-2016-17/67 dt.02.06.2016	Deputy Commissioner, Jind. "To assist Sh. Om Pal S/o Sh. Dalip Chand, R/o Vill. Kabarcha, Distt. Jind for medical treatment being poor."	25,000/-	SDO (C) Narwana
34	U.O.No. Secy EM-2015-16-63 di 24.06.2016	Kidar Adabi Trust, #823, Sector-16. Panchkula (Regd. No. 953/2001), Distt. Panchkula." To purchase Books for distribution Amongst poor students of Schools & Colleges and to promote cultural activities."	5,00,000/-	SDO(C) Panchkula
35	U.O.No.Secy/ EM-2016-17/70 dt.04.07.2016	Deputy Commissioner, Narnaul. "To assist Sh. Raj Kumar Pareek S/o Sh. Jagdish Parsad Pareek, R/o Vill. Jarwa, Distt. Mahendergarh for the repair of house being poor."	50,000/-	SDO(C) Mahender g

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
36	U.O.No. Secy/EM-2016-17/72 dt. 04.07.2016	Deputy Commissioner, Narnaul. To assist Sh. Sher Singh S/o Sh. Amilal, R/o Vill. Pali, Distt. Mahendergarh for the repair of house being poor.	50000/-	SDO(C) Mahendergarh
37	U.O.No. Secy/EM-2016-17/76 dt. 22.07.2016	Deputy Commissioner, Narnaul. To assist Sh. Pawan S/o Sh. Mahabir, Vill. Bawana, Distt. M.garh to compensate medical treatment expenses of spine being poor	50000/-	SDO(C) Mahendergarh
38	U.O.No. Secy/EM-2016-17/78 dt. 22.07.2016	Deputy Commissioner Narnaul. To assist Ms. Geeta D/o Sh. Banwari Lal R/o Vill. Dhanota, Distt. M.garh forgetting Athletic training being brillinat Athlete & poor.	50000/-	SDO(C) Narnaul
39	U.O.No. Secy/EM-2016-17/80 dt. 22.07.2016	Gram Panchayat vill. Beri, Distt. Mehendergarh. For the const. Of Common Room in the premises of temple to be used by general public	100000/-	SDO (C) Mahendergarh
40	U.O.No. Secy/EM-2016-17/82 dt. 22.07.2016	DC Narnaul to assist Sh. Charan Singh Arora S/o Sh. Nawraj R/o Mohalla Bagriyan Ward No. 4 Mahendergarh for medical treatmet being handicapped and poor	50000/-	do
41	U.O.No. Secy/EM-2016-17/84 dt. 22.07.2016	DC Narnaul to assist Sh.Suresh Kumar S/o Sh. Singh Ram village Rajawas Dist. M.garh for repair of house being poor	100000/-	do
42	U.O.No. Secy/EM-2016-17/86 dt. 22.07.2016	DC Narnaul to assist Sh.Dharmender S/o SH. Nand Ram Village Palli District M/garh for repair of house being poor	50000/-	do
43	U.O.No. Secy/EM-2016-17/88 dt. 22.07.2016	DC Narnaul to assist Sh.Biram Singh S/o Sh. Hanuman Singh, R/O VPO Bassai District M/garh for repair of house being poor	50000/-	do
44	U.O.No. Secy/EM-2016-17/92 dt. 22.07.2016	DC Narnaul to assist Smt. Mewa widow of Sh. Bansidhar Sharma village chitllan District M/garh for her medical treatment	50000/-	do
45	U.O.No. Secy/EM-2016-17/94 dt. 22.07.2016	DC Narnaul to assist Miss Pinki D/o Sh. Sumer Singh Vill. Dhnota, District M/garh for getting atheletic training being brilliant athelete and poor	50000/-	do
46	U.O.No. Secy/EM-2016-17/96 dt. 22.07.2016	DC Narnaul to assist Sh. Sandeep Kumar S/o Sh. Rajbir Vill Daroli Jat District M/garh to compensate medical treatment being cancer paitent and poor	100000/-	do
47	U.O.No. Secy/EM-2016-17/98 dt. 22.07.20216	DC Narnaul to assist Sh. Parksh Chand S/o Sh Ganga Ram vill Jatt District M/gar to compensate the medical treatment being cancer paitent and poor	50000/-	do
48	U.O.No. Secy/EM-2016-17/100 dt. 22.07.2016	Gram Panchayat Vill Khatiwas district M/garh for the construction of common room in Vishav Karma premisses to be used by general public	200000/-	do
49	U.O.No. Secy/EM-2016-17/102 dt. 22.07.2016	Gram Panchayat Vill. Jonawas, Distt. M.garh. For the const. of Common Room in the premises of shiv Temple to be used by general public.	200000/-	do
50	U.O.No. Secy/EM-2016-17/104 dt. 22.07.2016	Dhanak Ekta Manch, Mahendergarh (Regd. No. 000014). For the const. of Kabir (Dhanak) Bhawan to be used by general public.	1100000/	do
51	U.O.No. Secy/EM-2016-17/106 dt. 22.07.2016	Deputy Commissioner, Narnaul. "To assist Sh. Ashok S/o Sh. Satyavir R/o Vill. Budeen, Distt. M.garh for medical treatment being handicapped and poor."	50000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
52	U.O.No. Secy/EM-2016-17/80 dt. 22.07.2029	Gram Panchayat Vill. Sohri, Distt. Mahendergarh. "For the const. of Common Room in the premises of Ram Temple to be used by general public.	100000/-	do
53	U.O.No. Secy/EM-2016-17/110 dt. 22.07.2016	Shri Shyam Sevak Mandal (Regd. NNL/77), Mahenderh, for the const. Of Hall and common Rooms to be used by general public.	1100000/-	do
54	U.O.No. Secy/EM-2016-17/114 dt. 22.07.2016	Gram Panchayat Vill Budeen, Distt. Mahendergarh. "For the const. of Common Room in Baba Belya Wala premises to be used by general public."	500000/-	do
55	U.O.No. Secy/EM-2016-17/116 dt. 22.07.2016	Mata Bhura Bhawani Trust, Vill. Sisoth, Distt. M.garh. (Regd. No.2197). For the const. Of Bhawan to be used by General Public	500000/-	do
56	U.O.No. Secy/EM-2016-17/118dt. 22.07.2016	DC Narnaul, to assist Smt. Indrawati W/o Lt. Sh. Dhanaram, R/o Vill. Jaat, Distt. M.garh for the repair of ouse being poor.	100000/-	do
57	U.O.No. Secy/EM-2016-17/120 dt. 22.07.2016	DC Narnaul to ssist sh. Surender Kumar Jogi R/o Vill. Jhagroli Distt. M.Garh for repair of house being poor	50000/-	do
58	U.O.No. Secy/EM-2016-17/122 dt. 22.07.2016	DC Narnaul to ssist Smt. Sharmila W/o Sh. Girwar, Vill. Balana, Distt. M.Garh for repair of house being poor.	50000/-	do
59	U.O.No. Secy/EM-2016-17/124dt. 22.07.2016	DC Narnaaul to assist Smt. Suman Devi W/o Lt. Sh. Dhanu Singh, VPO Pali, Distt. M.Garh for repair of house being poor	50000/-	do
60	U.O.No. Secy/EM-2016-17/126 dt. 22.07.2016	DC Narnaul, to assist Smt. Kamla W/o Lt. Sh. Ram Phal R/o Vill. Pali Dist. M.garh for repair of house being poor and widow.	50000/-	do
61	U.O.No. Secy/EM-2016-17/132 dt. 22.07.2016	DC Narnaul to assist Sh. Keshav S/o Sh. Bholu Ram Vill. Bhandor Nichi, Distt. M.garh for medical tratment being	50000/-	do
62	U.O.No. Secy/EM-2016-17/136 dt. 22.07.2016	DC Narnaul to assist Sh. Pardeep Sharma Vil. Niwaj Nagar Teh. Narnaul, Dist. M.garh to compensate the medical treatment of his father (Kidney patient) being poor	50000/-	SDO(C) Narnaul
63	U.O.No. Secy/EM-2016-17/138 dt. 22.07.2016	DC Narnaul to assist Sh. Yadvender Sharma R/o Ward No. 14 M.garh to compensate the medical treatment of his mother being poor	50000/-	Sdo(C) M.garh.
64	U.O.No. Secy/EM-2016-17/140dt. 22.07.2016	DC Narnaul to assist Sh. Lilaram S/o Sh. Parbhati R/o Vill. Ballana Dist. Mgarh for medical treatment being handicapped and poor	40000/-	do
65	U.O.No. Secy/EM-2016-17/142dt. 22.07.2016	DC Naranurl to assist sh. Ishwar Singh S/o Sh. Fateh Singh VPIO Bassai Dist. M.Garh to compensate the medical treatment of his daughter (Heart patient) being poor	50000/-	do
66	U.O.No. Secy/EM-2016-17/144dt. 22.07.2016	DC Narnaul to assist Ms. Sangeeta D/o Shy. Rajkumar Singh R/o VPO Pali Dist. M.garh for Higher Education being poor	50000/-	do
67	U.O.No. Secy/EM-2016-17/74dt. 22.07.2016	DC Rewari to assist Smt. Rajo W/o Sh. Bansi Lal R/o vill. Bisowa Dist. Rewari for reapiir of house being poor.	100000/-	Sdo(C) Kosli

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
68	U.O.No. Secy/EM-2016-17/90 dt. 22.07.2016	Principal DC Model Sr. Sec. School Sector 7 panchkula Affl. No. 530047 for the welfare of Economically Weaker Sections Students.	200000/-	SDO(C) Panchkula
69	U.O.No. Secy/EM-2016-17/112 dt. 22.07.2016	Pt. Lakhmi Chand Folk Foundation Panchkula (Regd.) for the promotion of Cultura/Literature of Pt. Lakhmi Chand Great poet of Haryana	500000/-	do
70	U.O.No. Secy/EM-2016-17/128 dt. 22.07.2016	Sh. Brahman Sabha, HMT Pinjore, Kalka, Panchkula (Regd 536-78-79) for the const. Of Dharamshala to be used by general public.	500000/-	SDO(C) Kalka
71	U.O.No. Secy/EM-2016-17/130dt. 22.07.2016	Naitil Sanskar Siksha Seva Samiti Sonea0pt (Regd. No.00150) for the const. Of Common Rooms tol be used by general public & promotionof cultural activities.	200000/-	Sdo(C) Panipat
72	U.O.No. Secy/EM-2016-17/134 dt. 22.07.2016	DC Bhiwani to assist Sh. Umesh S/o Sh. Madan Singh Vill. Devsar Bhiwani for repair of house being poor and handicap	100000/-	SDO(C) Bhiwani
73	U.O.No. Secy/EM-2016-17/148dt. 25.07.2016	Principal Gomati Devi Vidya Mandir School Satrod Kalan Hisar(Affl. No. 6779 for the completion of School Bulding	200000/-	Sdo(C) Hisar
74	U.O.No. Secy/EM-2016-17/150 dt. 25.07.2016	Principapal, Bal Vidy Mandir Niketan High School Vijay Nagar Hisar (NO. 6164) For the completion of School Building	200000/-	do
75	U.O.No. Secy/EM-2016-17/146 dt. 25.07.2016	DC Panchakula to assist Sh. Dayanand S/o Sh. Psool Chand/ 564 BMC Sec. 38 (W Chd . To meet the expesne for the study of his children being poor	100000/-	SDO(C) Panchkula
76	U.O.No. Secy/EM-2016-17/160 dt. 02.08.2016	Shri Digamber Jain Society (Regd. No 1037 of 1981 Sector 7, Chandigarh For const. of Community Hall to be used by general public.	500000/-	do
77	U.O.No. Secy/EM-2016-17/152dt. 25.07.2016	Dussera Committe Panipat Registr NO. HR/PNP/2013/00209 for the const. Of commonhall and rooms to be usef by general public	500000/-	SDO(C) Panipat
78	U.O.No. Secy/EM-2016-17/154 dt. 25.07.2016	DC Narnaul to assist Sh. Ranbir S/o Sh, Phool Singh R/o ill. Pali Dist. M.Garh to compensate th e medical treatment expenditure being poor	50000/-	Sdo(C) M.garh.
79	U.O.No. Secy/EM-2016-17/156 dt. 02.08.2016	DC Narnaul to Assist Sh. Prahalad S/o Sh. Gurdayal R/o Vill Dewas Dist. M.Garh for repair of house being poor	100000/-	do
80	U.O.No. Secy/EM-2016-17/158 dt. 02.08.2016	DC Narnaul to assist Smt. Mnirmala W/o sh. Virender R/o Vill. Bhagdna Dist. M.Garh for repair of house being poor	50000/-	d0
81	U.O.No. Secy/EM-2016-17/165dt. 08.08.2016	DC Narnaul to assist Smt. Bhateri Devi W/o Sh. Mohabat Vill. Rajawas Dist. Mgarh for the const.; of house being poor and widow	200000/-	do
82	U.O.No. Secy/EM-2016-17/167 dt. 08.08.2016	DC Narnaul to assist Sh. Satpal S/o sh. Phool Kanwar R/o Vill. Noganwa Dist. Jhajaar to meet the expenses of his sisters marriage being poor	50000/-	SDO(C) Jhajjar
83	U.O.No. Secy/EM-2016-17/171dt. 12.08.2016	DC Panchkula to assist Smt. Shanti W/o Sh. Devender Pandey /o 306 A Sec. 19 old housing board Panchkula for higher educationof her daugheter being poor.	50000/-	SDO(C) Panchkula

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
84	U.O.No. Secy/EM-2016-17/175 dt. 12.08.2016	DC Panchkula to assist Smt. Usha Rani W/o Sh. Anil Sharma VPO Ramgarh Panchkula For medical treatment of kee due to accident being poor	150000/-	do
85	U.O.No. Secy/EM-2016-17/181dt. 22.08.2016	Lions Club Panchkula elite 400 Sec 16 Panchkula to provide free education to the poor / under previleged students of society	200000/-	do
86	U.O.No. Secy/EM-2016-17/183 dt. 22.08.2016	Sh. Shanti Swaroop Sharma Memorial Eduacationn and Trust Chandigarh for the promotion of literature/art/cultural activities	200000/-	do
87	U.O.No. Secy/EM-2016-17/173 dt. 12.08.2016	DC Yamunanagar to assist Smt. Ramesh Rani W/o Vinod Sharma VPO Chhachroli Yamunanager for repair of house being poor	200000/-	SDO(C) Jagadhri
88	U.O.No. Secy/EM-2016-17/179dt. 12.08.2016	DC Yamunanagar to assist Ms. Aditi sharma D/o sh. Surender Sharma VPO Chachroli Yamunanagar for higher education being poor.	125000/-	do
89	U.O.No. Secy/EM-2016-17/177dt. 12.08.2016	DC Karnal to assist Sh. Rakesh S/o sh. Deep Chand VPO Unchana Samana Karnal for repair of house being poor	125000/-	SDO(C) Karnal
90	U.O.No. Secy/EM-2016-17/185 dt. 22.08.2016	Aacharya Ramamnand Bindu Smpradaya Mandir Thakur Dwar dharmarth trust tatiyana Guhla Dist. Kaithal for the const. Of rooms in vidyapeeth	1100000/-	Sdo(C) Guhla
91	U.O.No. Secy/EM-2016-17/187 dt. 22.0.2016	DC Narnaul to assist Sh. Om Pal S/o Sh. Chand R/o Vill./ Khairoli Teh and Dist. M.Garh for compensating the loss due to death of 35 sheep by wild dogs being poor	100000/-	SDO(C)M.Garh
92	U.O.No. Secy/EM-2016-17/189 dt. 22.08.2016	Sh. Modhaashram Samiti Regd. Mgarh. For the const. Of rooms to be used by General Public	500000/-	do
93	U.O.No. Secy/EM-2016-17/191` dt. 22.08.2016	Gram Panchayat Vill. Khairoli Dist. M.Garh for the const. Of community centre in Gadhli Dham for use of general public	500000/-	do
94	U.O.No. Secy/EM-2016-17/193 dt. 22.08.2016	Maharaja Agarsen Sanatan Dharam Sn. Sec. Public School Nizampur Road Narnaul M.Garh. Affl. No. 530515 for the const. And renovation opf rooms in school	500000/-	do
95	U.O.No. Secy/EM-2016-17/195 dt. 27.09.2016	DC Rewari for financial assistance to sh. Anup s/o Lt. Sh. suresh Kumar R/o VPO Badhrana Dist. Rewari for higher Education for being poor person	40000/-	SDO(C) Bawal
96	U.O.No. Secy/EM-2016-17/197 dt. 27.09.2016	Sh. Krishan Kirpa Goshala Samiti Pehowa Kurukshetra, Regd. No. HR4/01152/2016 for the const. Of shed and flooring of goshala.	1100000/-	SDO(C) Pehowa
97	U.O.No. Secy/EM-2016-17/199 dt. 27.09.2016	Sect. Municipapal Committee M.Garh for the const. Of hall in the premises of SH. NarSingh Das Lala Wala Kaua mandir to be used by General public	500000/-	Sdo(C) M.garh.
98	U.O.No. Secy/EM-2016-17/201 dt. 27.09.2016	Sect. Municipal Committee M.Garh for the const. Of hall in the premisis of shiv Prachin Mandir Sainipura to be used by General Public	500000/-	do
99	U.O.No. Secy/EM-2016-17/203 27.09.2016	DC Narnaul to assist Smt. Suman W./o Lt. Banwari Lal R/o Vill. Basai Dist. M.garh for repair of house being widow and poor	50000/-	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
100	U.O.No. Secy/EM-2016-17/205dt. 27.09.2016	Bhoomika degree college vill. Sigra Rewari Road M.garh to purchase of furniture and computers	200000/-	do
101	U.O.No. Secy/EM-2016-17/207 dt. 27.09.2016	Buchiyali Yatri Ashram M.Garh Regd. HR/016 /2016 /00083 for the const. Of rooms to be used by Genral Public	500000/-	do
102	U.O.No. Secy/EM-2016-17/209dt. 27.09.2016	Sect. Municipal committee M.Garh for the const. Of common room in the premisis of Sh. Current Balaji Mandir near Modha Asharma to be used by GeneralPublic	500000/-	do
103	U.O.No. Secy/EM-2016-17/211dt. 27.09.2016	DC Narnaul to assist Smt. Neelam W/o LT. Sh. Murari Lal R/o Vill. Basai Dist. M.garh for repair of house being widow and poor	50000/-	do
104	U.O.No. Secy/EM-2016-17/213 dt. 27.09.2016	DC Narnaul to assist Sh. Mukesh S/o Sh. Niranjan R/o Vill. Rkhiwas Dist. M.Garh for the repair of house being poor	50000/-	do
105	U.O.No. Secy/EM-2016-17/216dt. 21.10.2016	Anuvrat Samiti Regd. No.474 Chd. For const. Of hall for establishing new library and promotion of gender equity	50000/-	SDO(C) Panchkula
106	U.O.No. Secy/EM-2016-17/218 dt. 21.10.2016	Maa Bhagwati Yuva Club (Regd. No. 257/NNI), Vill. Khudana, Mahendergarh. " For the Construction of Common Room to be used by Genral Public."	100000/-	SDO(C) Mahendergarh
107	U.O.No. Secy/EM-2016-17/220 dt. 21.11.2016	Deputy Commissioner, Narnaul. " To assist Smt. Prem Devi W/o Late Sh. Nathu Ram, R/o Vill.Rathiwas, Distt. Mahendergarh for repair of house being widow & poor."	100000/-	SDO(C) Mahendergarh
108	U.O.No. Secy/EM-2016-17/ 222dt. 01.12.2016	Shree Mahakaleshwar Kalyan Trust, Bhoda Kalan, Distt.Gurgaon. "For the const. of Shed and purchase of medicines for the treatment of animls in Gaushala."	2100000/-	SDO (C) Pataudi
109	U.O.No. Secy/EM-2016-17/223 dt. 1.12.2016	Kanya Vidhya Parcharni Sabha, Devdhar, Distt.Yamuna Nagar. "For the const. of Multipurpose Hall in the premises of Gurjar Kanya Gurukul Mahavidhalya Devdhar to promote the education of Girls."	2100000/-	SDO (C) Bilaspur
110	U.O.No. Secy/EM-2016-17/224 dt. 1.12.2016	Hindu Shiksha Samiti, Sanskriti Bhawan, Kurukshetra (Regd. No. HR KKR2015 00436). "For the const. of Rooms in Madhav Geeta Vidhya Mandir, Morni Hills (Panchkula)."	1100000/-	SDO(C) Thanesar
111	U.O.No. Secy/EM-2016-17/225dt. 16.12.2016	Deputy Commissioner, Narnaul. "To assist Sh.Subhash S/o Sh. Deendayal, R/o Mohalla Nimri Niche, Mahendergarh to meet the expenses for the treatment of his son(cancer patient)being poor." ☐	100000/-	SDO(C) Mahendergarh
112	U.O.No. Secy/EM-2016-17/229dt. 16.12.2016	Deputy Commissioner, Narnaul. "To assist Sh.Kuldeep S/o Late Sh. Prem Chand, R/o Kandia Mohalla, Mahendergarh for the help to compassionate for accidental death of his father being poor."	100000/-	do
113	U.O.No. Secy/EM-2016-17/231 dt. 16.12.2016	Deputy Commissioner, Narnaul. "To assist Sh.Hosiyar Singh S/o Sh. Mangal Ram, R/o Vill. Sundreh, Tehsil Kanina, Narnaul to meet the expenses for medical treatment being poor."	100000/-	do
114	U.O.No. Secy/EM-2016-17/233 dt. 16.12.2016	Sh. Gaushala, Mahendergarh (Regd. No. 005/47 for the const. Of Hsed and purchase of medicines for the treatment of Cows in Gaushala.	1100000/-	d0

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
115	U.O.No. Secy/EM-2016-17/235 dt. 16.12.2016	Gram Panchayat Vill. Jairpur, (Mahendergarh). "For the const. of Multipurpose Hall & pavement of tiles to be used by general public in Baba Madhodass premises."	21,00000/-	do
116	U.O.No. Secy/EM-2016-17/239dt. 16.12.2016	Deputy Commissioner, Narnaul.To assist Smt. Manju W/o Late Sh. Gheesa Ram, R/o Vill. Talot, P.O.Basirpur, Distt. Narnaul for repair of house being poor & widow.	200000/-	SDO (C) Narnaul
117	U.O.No. Secy/EM-2016-17/241 dt. 16.12.2016	Jangir Brahman Kalyan Sabha, Mahendergarh (Reg.No.00039). " (i)For the const. of Rooms in Jangir Bhawan (Mahendergarh) to be used by general public (21.00 lac) (ji) For const. of Hall & Library in Nangal Sirohi, Jangir Bhawan to be used by general public (4.00 lac)."	2500000/-	SDO (c) M.garh
118	U.O.No. Secy/EM-2016-17/243 dt. 16.12.2016	Deputy Commissioner, Namaul.To assist Sh. Nathu S/o Sh. Bihari Lal, R/o Mohalla Kayampur,(Mahendergarh) for the help to compassionate for accidental death of his wife being poor.	100000/-	do
119	U.O.No. Secy/EM-2016-17/245 dt. 16.12.2016	Deputy Commissioner, Narnaul.To assist Sh.Kailash S/o Sh. Ram Avtar, R/o Mohalla Parao (Mahendergarh) for the help to Compassionate for ,accidental death of his son being poor.	100000/-	do
120	U.O.No. Secy/EM-2016-17/247 dt. 16.12.2016	Deputy Commissioner, Narnaul.«To assist Sh. Hari Ram S/o Sh. Bihari Lal, R/o Mohalla Kayampur (Mahendergarh) for the help to Compassionate for accidental death of his wife being poor."	100000/-	do
121	U.O.No. Secy/EM-2016-17/264 dt. 23.12.2016	Shree Shiv Shankar Sewadal, Mahendergarh (Reg.No.00101).For the const. of Hall to be used by general public.	500000/-	do
122	U.O.No. Secy/EM-2016-17/272 dt. 23.12.2016	Deputy Commissioner, Narnaul.«To assist Smt.Raj Kumari widow of Sh. Om Parkash, R/o Vill., Pali, Distt. Mahendergarh to compensate the medical treatment expenditure being poor."	50000/-	do
123	U.O.No. Secy/EM-2016-17/274 dt. 23.12.2016	Deputy Commissioner, Narnaul.To assist Smt. Poonam W/o Sh. Girwar Singh, R/o VPO, Jarwa, Distt. Mahendergarh for higher education being poor.	30000/-	do
124	U.O.No. Secy/EM-2016-17/276 dt. 223.12.2016	Arya Samaj, Mahendergarh (Reg. No.01). "For the const. of Bhawan to be used by general public."	500000/-	SDO (C) M.garh
125	U.O.No. Secy/EM-2016-17/278 dt. 23.12.2016	Bhutpurv Sainik Vikas Sangh, Mahendergarh (Reg. No.B0029)."For the welfare of war widows (i.e Medical facilities & Children Marriages and also Beti Bachao Beti Padhao Abhiyan)."	1100000/-	do
126	U.O.No. Secy/EM-2016-17/227dt. 16.12.2016	Shree Krishan Sudama Gaushala Bhalkhi, Mahendergarh (Regd. No. 185). "For the const. of Shed and purchase of medicines for the medical treatment of animals in Gaushala."	1100000/-	do
127	U.O.No. Secy/EM-2016-17/237dt. 16.12.2016	Shree Banke Bihari Gaushala Samiti, Vill. Jarwa, Distt. Mahendergarh (Reg. No. HR-012-13-00S48)."For the const. of Shed and purchase of medicines for medical treatment of cows."	1100000/-	do
128	U.O.No. Secy/EM-2016-17/249 dt. 16.12.2016	Shree Brahman Mahasabha, Jhajjar (Regd. No.00454)."For purchase of furniture computers to provide free education to poor students of society."	500000/-	SDO(C) Jhajjar
129	U.O.No. Secy/EM-2016-17/266 dt. 23.12.2016	Holly High School, Beri (Jhajjar) (Affiliation No.14/70-04 PS (3).For the completion of Multipurpose Hall & installation of Computer Lab.	1100000/-	SDO (C) Beri

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
130	U.O.No. Secy/EM-2016-17/268 dt. 23.12.2016	Deputy Commissioner, Jhajjar. "To assist Sh. Pappu S/o Sh. Phool Kavar, R/o Vill. Noganwa, Distt.Jhajjar to meet the expenses of his sister's marriage being poor."	31000/-	do
131	U.O.No. Secy/EM-2016-17/251 dt. 16.12.2016	Purvanchal Ekta Manch Gurugram (Reg. No. 9240).For purchase of furniture/Computers and promotion of cultural activities for Beti Bachao Beti Padhao Abhiyan.	1100000/-	SDO (C) Gurugram
132	U.O.No. Secy/EM-2016-17/253dt. 16.12.2016	Global inspiration & Enlightment Organisation of Bhagwad Gita (Redd. No. S/1668/SDM/NW/2013) 479 Kohat Enclave, Pitampura, Delhi for the const. Of Kurukshetra Geeta gyan Sansstan at Kuryukshetra for general interest	3100000/-	Under Secy. CM Cell-II
133	U.O.No. Secy/EM-2016-17/256 dt. 16.12.2016	Deputy Commissioner, Panchkula."To assist Smt. Sikha Rana W/o Sh. Shyam Singh, R/o #1310, Sector-15, Panchkula for medical treatment of her husband being poor."	50000/-	SDO (C) Panchkula
134	U.O.No. Secy/EM-2016-17/258dt. 16.12.2016	Shree Radhe Krishan Gaushala Kadama, District Charkhi Dadri (Red. No. 185)."For the const. of Shed and purchase of medicines for the medical treatment of animals in Gaushala."	1100000/-	SDO(C) Charkhin Dadri
135	U.O.No. Secy/EM-2016-17/261 dt. 16.12.2016	Chobisi Brahaman Sabha, Meham, Rohtak (Regd.No.734). "For purchase of furniture & establishment of Library."	500000/-	SDO (C) Meham
136	U.O.No. Secy/EM-2016-17/ 263dt. 21.12.2016	Chimmaveer Trust, Rewari (Regd. No.6742)."For the purchase of furniture & Computers in Mount Litera Zee School, Rewari."	200000/-	SDO (C) Rewari
137	U.O.No. Secy/EM-2016-17/276 dt.23.12.2016	Bhagwan Parshu Ram College Education Society, Kurukshetra (Regd. No.01279)."For the const. of Rooms/Multipurpose hall in the premises of Bhagwan Parshu Ram College."	1100000/-	SDO (C) Kuruksheta
138	U.O.No. Secy/EM-2016-17/282dt. 27.02.2017	Deputy Commissioner, Narnaul. "To assist Sh. Sunil Dutt S/o Sh. Ved Parkash, R/o Vill. Pota, Distt. Mahendergarh to meet the expenses for the marriage of his daughter being poor."	50000/-	SDO(C) Kanina
139	U.O.No. Secy/EM-2016-17/284 dt. 27.02.2017	Deputy Commissioner, Rewari. "To assist Sh. Amit S/o Late Sh.Kailash Chand, R/o VPO Badhrana, Tehsil Bawal, Distt. Rewari for the marriage of his sister being poor."	31000/-	SDO(C) Bawal
140	U.O.No. Secy/EM-2016-17/286 dt. 09.03.2017	DC Narnaul to assist Sh. Shimbu Dayal S/o Sh. Jai Ram , R/o Vill. Nangal Mala Distt. M.garh for the repair of house being poor	35000/-	SDO(C) Ma.garh
141	U.O.No. Secy/EM-2016-17/287 dt. 09.03.2017	DC Panchkula to assist Sh. Deepak Singh Rawat S/o Sh. Chandan Singh, R/o # 349 Khuda Ali Sher, Chandigarh for Higher Education Being poor	36000/-	SDO(C) Panchkula

Allocation of Discretionary Grants sanctioned by Shri Krishan Kumar Bedi Minister of State, SC& BC Haryana, Chandigarh for the financial year 2016-17.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.M.SC &BC/01-DQ/2016 dt. 25.04.2016	Dada Ramsar Tirth Gaushalla Avm Bharat Sewa Samiti, Danoda Tehsil Narwana District Jind. (Regd. No.HR/JND 2014-00443). “For Installation of Submerisble Tube well & Construction of Shed.”	10,00,000/-	BDPO Narwana
2	U.O.No.M.SC &BC/05-DQ/2016 dt. 27.04.2016	Bhartiya Valmiki Dharam Samaj (Regd. No. 1207) Fatehabad Branch, Distt. Fatehabad. “ For Construction/Completion of Valmiki Hostel at Fatehabad.”	7,00,000/-	SDO(C) Fatehabad
3	U.O.No.M.SC &BC/13-DQ/2016 dt. 27.04.2016	Gram Panchayat, Khara Tehsil Siwani Distt. Bhiwani. “ For Construction of Hall in Balmiki Chaupal.”	5,00,000/-	BDPO Siwani
4	U.O.No.M.SC &BC/19-DQ/2016 dt. 27.04.2016	Shree Krishna Mandir Sanatan Dharam Sabha, (Regd. No. 401) Shahabad Markanda Distt. Kurukshetra. “ For Completion of Dwarka Puri Dharamshala at Shahabad.”	5,00,000/-	SDO(C) Shahabad
5	U.O.No.M.SC &BC/25-DQ /2016 dt.	Shri Somi Ram S/o Shri Chand R/o Village Karsa Dod, District Karnal. “For financial assistance for repair of house being a poor	1,00,000/-	SDO(C) Karnal
6	U.O.No.M.SC &BC/29-DQ /2016 dt. 09.06.2016	District Bar Association, Kurukshetra. “For const. of floor from Chamber No. 53 to 63 in old complex/installation of Tiles on roof of Multi Storing Building & Renovation of Toilets.”	5,51,000/-	SDO(C) Kurukshetra
7	U.O.No.M.SC &BC/33-DQ /2016 dt.	Gram Panchayat, Salpani Khurd, Distt.Kurukshetra. “For completion of Rasta from Salpani Khurd to Salpani Kalan.”	10,00,000/-	BDPO Ismailabad
8	U.O.No.M.SC &BC/37-DQ /2016 dt. 09.06.2016	Gram Panchayat, Ajrani, Distt.Kurukshetra. “For const. of phirni from Shiv Mandir to rasta of Shamshan Ghat with drain at village Ajrani.”	9,18,000/-	BDPO Thanesar.
9	U.O.No.M.SC &BC/41-DQ /2016 dt.	Khatik Samaj Sabha (Regd. No.45) Shahabad (M) District Kurukshetra. “For const. of Khatik Dharamshala at Shahabad	10,00,000/-	SDO (C) Shahabad.
10	U.O.No.M.SC &BC/45-DQ /2016 dt. 14.06.2016	Kashyap Rajput Panchyat (Regd. No.281) Maharishi Baba Kalu Mandir, Near Vikshavkarma Mandir Shahabad (M) District Kurukshetra. “For const. of Maharishi Kashyap Bhawan at Shahabad (M).”	5,50,000/-	-do-
11	U.O.No.M.SC &BC/49-DQ /2016 dt. 14.06.2016	Kashyap Rajput Dharamshala Society (Regd. No.718) Ward No. 12, Mohalla Mari, Shahabad (M) District Kurukshetra. “For const. of Room & Toilets in Kashyap Dharamshala at Shahabad (M).”	2,50,000/-	-do-
12	U.O.No.M.SC &BC/97-DQ /2016 dt. 16.06.2016	Gram Panchayat, Sharifgarh, District Kurukshetra. “For const. of Nala from the house of Shri Manoj Singh to Shop of Shri Gurdeep Singh.”	1,70,000/-	BDPO Shahabad
13	U.O.No.M.SC &BC/101-DQ /2016 dt. 16.06.2016	Gram Panchayat, Sharifgarh, District Kurukshetra. “For const. of street from the house of Shri Kundan Singh to house of Shri Harbhajan Singh.”	35,000/-	-do-
14	U.O.No.M.SC &BC/105-DQ /2016 dt. 16.06.2016	Gram Panchayat, Bakana, Distt. Kurukshetra. “For const. of street from PWD Road to Dera of Shri Kehar Chand.”	1,50,000/-	-do-
15	U.O.No.M.SC &BC/109-DQ /2016 dt. 16.06.2016	Gram Panchayat, Bakana, Distt. Kurukshetra. “For const. of street from Phirni to the house of Shri Pritam Singh S/o Shri Bhola Singh.”	80,000/-	-do-
16	U.O.No.M.SC &BC/113-DQ /2016 dt. 16.06.2016	Gram Panchayat, Bakana, Distt. Kurukshetra. “For const. of street from the house of Shri Sada Singh to the house of Shri Kashmir Singh.”	45,000/-	-do-
17	U.O.No.M.SC &BC/117-DQ /2016 dt. 16.06.2016	Gram Panchayat, Bakana, Distt. Kurukshetra. “For const. of street from the house of Shri Dhyam Singh to the house of Shri Khajan Singh.”	70,000/-	BDPO Shahabad
18	U.O.No.M.SC &BC/121-DQ /2016 dt. 16.06.2016	Gram Panchayat, Bakana, Distt. Kurukshetra. “For const. of street from Main Road to house of Shri Ranjit Singh S/o Shri Tara Singh.”	65,000/-	-do-
19	U.O.No.M.SC &BC/125-DQ /2016 dt. 16.06.2016	Gram Panchayat, Bakana, Distt. Kurukshetra. “For const. of street from Phirni to house of Shri Jaswant Singh, Singara Singh.”	60,000/-	BDPO Shahabad
20	U.O.No.M.SC &BC/129-DQ /2016 dt. 16.06.2016	Gram Panchayat, Bakana, Distt. Kurukshetra. “For const. of street from Phirni to house of Shri Jeet Singh S/o Shri Mastan Singh.”	20,000/-	-do-
21	U.O.No.M.SC &BC/133-DQ /2016 dt. 16.06.2016	Gram Panchayat, Bakana, Distt. Kurukshetra. “For const. of street from Scho’ol to house of Shri Darbara Singh.”	90,000/-	-do-
22	U.O.No.M.SC &BC/137-DQ /2016 dt. 16.06.2016	Gram Panchayat, Sharifgarh, Distt. Kurukshetra. “For const. of Rasta from Machrouli Road to House of Shri Jasbir Singh.”	70,000/-	-do-
23	U.O.No.M.SC &BC/141-DQ /2016 dt. 16.06.2016	Gram Panchayat, Dharpur, Distt. Kurukshetra. “For const. of street from Shiv Mandir to the house of Shri Rameshwar & Construction of Street from the house of Shri Ramji Lal to the house of Shri Rameshwar.”	74,000/-	BDPO Thanesar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
24	U.O.No.M.SC &BC/145-DQ /2016 dt. 16.06.2016	Gram Panchayat, Ajrawar, Distt. Kurukshetra. "For const. of street from the house of Shri Moni Fauji to the house of Shri Vicky Sharma."	85,000/-	BDPO Ismailabad
25	U.O.No.M.SC &BC/149-DQ /2016 dt. 16.06.2016	Gram Panchayat, Ajrawar, Distt. Kurukshetra. "For const. of street from the house of Shri Gurnam Singh to the house of Shri Barkha Ram."	45,000/-	-do-
26	U.O.No.M.SC &BC/153-DQ /2016 dt. 16.06.2016	Gram Panchayat, Ajrawar, Distt. Kurukshetra. "For const. of street from the house of Shri Banarsi to the house of Shri Tejpal."	45,000/-	-do-
27.	U.O.No.M.SC &BC/157-DQ /2016 dt. 16.06.2016	Gram Panchayat, Mandheri, Distt. Kurukshetra. "For const. of street from Kumhar Chowk to the house of Shri Baldev Singh."	85,000/-	-do-
28.	U.O.No.M.SC &BC/165-DQ /2016 dt. 16.06.2016	Gram Panchayat, Mandheri, Distt. Kurukshetra. "For const. of street from Main street to the house of Shri Bira Mistri."	40,000/-	-do-
29.	U.O.No.M.SC &BC/169-DQ /2016 dt. 16.06.2016	Gram Panchayat, Ajrawar, Distt. Kurukshetra. "For const. of street from Main Road to the house of Shri Taaro Devi W/o Ishwar Chand."	27,000/-	-do-
30.	U.O.No.M.SC &BC/53-DQ/2016 dt. 14.06.2016	Saini Sabha, Naraingarh (Regd. No. 603) Distt. Ambala. "For Constuction/Completion of Saini Bhawan at Naraingarh."	11,00,000/-	SDO(C) Naraingarh
31	U.O.No.M.SC &BC/57-DQ/2016 dt. 14.06.2016	Daksh Parjapati Sabha-Dharamshala (Regd. No. 1241s) Partap Gate, Kaithal. "For Construction/Completion of Parjapati Dharamshala at Kaithal."	5,00,000/-	SDO(C) Kaithal
32	U.O.No.M.SC &BC/61-DQ/2016 dt. 14.06.2016	Shri Guru Ravidass Yuva Sabha (Regd. No. 730) Pai (Kaithal). "For construction of Harijan Choupal & Library."	6,25,000/-	-do-
33.	U.O.No.M.SC &BC/21-DQ/2016 dt. 09.06.2016	Sarv Samaj Kalyan Samiti (Regd. No. 270) Kurukshetra. "For development of Cultural activities."	51,000/-	SDO(C) Kurukshetra
34	U.O.No. M.Sc. & BC/ 529-DQ/2016 dt. 05.07.2016	Gram Panchayat, Udarsi, , Distt. Kurukshetra. "For const. of street from the house of Roshan to house of Jarnail Singh"	996000/-	BDPO Thanesar
35	U.O.No. M.Sc. & BC/ 533-DQ/2016 dt. 05.07.2016	Gram Panchayat, Lukhi, Distt. Kurukshetra. "For const. of street from house of Balbir to house of Igbal Rana."	300000/-	do
36	U.O.No. M.Sc. & BC/ 537-DQ/2016 dt. 05.07.2016	Gram Panchayat, Bachgaon, Distt. Kurukshetra. "For const. of street from main road to house of Santosh Master."	990000/-	do
37	U.O.No. M.Sc. & BC/ 541-DQ/2016 dt.05.07.2016	Gram Panchayat, Fatehgarh Jharouli, Distt. Kurukshetra "For submersible pump at Govt. school."	35000/-	BDPO Shahbad
38	U.O.No. M.Sc. & BC/ 545-DQ/2016 dt. 05.07.2016	Gram Panchayat, Nagla, Distt. Kurukshetra. submersible pump near Valmiki Mandir."	35000/-	do
39	U.O.No. M.Sc. & BC/ 549DQ/2016 dt. 05.07.2016	Gram Panchayat, Dau Majra, Distt. Kurukshetra."For const. of street main road to house of Yashpal."	650000/-	do
40	U.O.No. M.Sc. & BC/ 553-DQ/2016 dt. 05.07.2016	Gram Panchayat, Chhorpur, Distt. Kurukshetra. "For const. of street of Rinku. "	295000/-	do
41	U.O.No. M.Sc. & BC/ 557-DQ/2016 dt. 05.07.2016	Gram Panchayat, Atwan, Disit. Kurukshetra. "For completion of Shaheedi Gate."	2000000/-	do
42	U.O.No. M.Sc. & BC/ 561-DQ/2016 dt. 05.07.2016	Gram Panchayat, Surkhpur, Distt. Kurukshetra." For submersible pump in Balmiki Basti."	35000/-	do
43	U.O.No. M.Sc. & BC/ 565-DQ/2016 dt. 05.07.2016	Gram Panchayat, Rawa, Distt. Kurukshetra ."For construction of Nala."	650000/-	do
44	U.O.No. M.Sc. & BC/ 569-DQ/2016 dt. 05.07.2016	Gram Panchayat, Rawa, Distt. Kurukshetra. "For const. of Boundary wall & Gate of School."	250000/-	do
45	U.O.No. M.Sc. & BC/ 573-DQ/2016 dt. 05.07.2016	Gram Panchayat, Dhola Majra, Distt. Kuruksnetra. "For const. of street of Peer Baba."	950000/-	do
46	U.O.No. M.Sc. & BC/ 577-DQ/2016 dt. 05.07.2016	Gram Panchayat, Atwan, Distt. Kurukshetra. "For laying of pipe line for disposal of waste water in village Atwan."	292000/-	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
47	U.O.No. M.Sc. & BC/ 585-DQ/2016 dt. 14.07.2016	Faridabad Educational Training Society (Regd. No.54) H. No.82, Arya Nagar, Ballabgarh, Distt. Faridabad. "To organize advanced training camps on academic/vocational/professional/cultural/moral and psychological needs of poor people."	1000000/-	SDO (C) Ballabgarh
48	U.O.No. M.Sc. & BC/ 525DQ/2016 dt. 0.07.2016	World Renewal Spiritual Trust. Shahabad (M), (Regd. No. 29/ 1950), District Kurukshetra. " For Construction/Completion of Building."	500000/-	SDO (C) Shahbad
49	U.O.No. M.Sc. & BC/ 589-DQ/2016 dt. 14.07.2016	Shri Arvindo Baba Tej-Nath High School Thol (Regd. No. 11280) District Kurukshetra."For Construction of Room."	200000/-	do
50	U.O.No. M.Sc. & BC/ 593-DQ/2016 dt. 27.10.2016	Amarnath Bhagat Jairam Kanya Mahavidhalaya, Serdha District Kaithal. (Affiliation No. CBS/04/7992), "For Purchase of Library Books & Furniture"	250000/-	BDPO Rajaund
51	U.O.No. M.Sc. & BC/ 597-DQ/2016 dt. 07.10.2016	Gram Panchayat, Rai Pur, Block Shahabad (M), District Kurukshetra. " For laying Pipeline for disposal of waste water in village Rai Majra"	700000/-	SDO (C) Shahbad
52	U.O.No. M.Sc. & BC/ 81-DQ/2016 dt. 05.07.2034	Gram Panchayat, Dau Majra, Distt. Kurukshetra "For const. of Paver Block Street from main Road to house of Kanshi Ram S/oSh. Sant Ram (200x6 F)."	100000/-	BDPO Shahbad
53	U.O.No. M.Sc. & BC/ 173-DQ/ 2016dt. 16.06.2016	Gram Panchayat, Gorkha, Distt. Kurukshetra "For const. of street from the house of Shri Angrej Singh to the house of Shri Ram Chander."	127000/-	BDPO Ismailabaad
54	U.O.No. M.Sc. & BC/ 181-DQ/2016 dt. 16.06.2016	Gram Panchayat, Ajrawar, Distt. Kurukshetra "For const. of street of Harijan Colony."	75000/-	do
55	U.O.No. M.Sc. & BC/ 201-DQ/2016 dt. 21.06.2016	Gram Panchayat, Dhakala, Distt. Kurukshetra "For earth work in Water works(Jal-Ghar) Dhakla."	50000/-	BDPO Shahbad
56	U.O.No. M.Sc. & BC/ 205-DQ/2016 dt. 21.06.2016	Gram Panchayat, Rawa, , Distt. Kurukshetra "For const. of street from house of Ram Kumar to the house of Niranian Pal."	200000/-	do
57	U.O.No. M.Sc. & BC/ 209/DQ/2016 dt. 21.06.2016	Gram Panchayat, Rawa, Distt. Kurukshetra "For const. of street from main Gali to house of Neel Pandit."	50000/-	do
58	U.O.No. M.Sc. & BC/ 213-DQ/2016 dt. 21.06.2016	Gram Panchayat, Rawa, Distt. Kurukshetra "For const. of street from main Gali to house of Dilbag."	50000/-	do
59	U.O.No. M.Sc. & BC/ 217-DQ/2016 dt. 21.06.2016	Uram Panchayat, Gorkha, Distt. Kurukshetra "For const. of street from Main Gali to the house of Sh. Rajbir (BC)."	32000/-	BDPO Ismailabaad
60	U.O.No. M.Sc. & BC/ 221-DQ/2016 dt. 21.06.2016	Gram Panchayat, Rawa, Distt. Kurukshetra "For const. of street from house of Mahinder Balmiki to Phirni."	300000/-	BDPO Shahbad
61	U.O.No. M.Sc. & BC/ 229-DQ/2016 dt. 22.06.2016	Gram Panchayat, Dhantori, Distt. Kurukshetra "For const. of Nala from the house of Niranjan S/o Sh. Bkhatawer Ram to house of Naresh S/o Phool Chand."	75000/-	do
62	U.O.No. M.Sc. & BC/ 241-DQ/2016 dt. 22.06.2016	Gram Panchayat, Ajrawar, Distt. Kurukshetra "For const. of Street from Main Road to the house Shri Ram Saran S/o Shri Singara (BC)."	150000/-	BDPO Ismailabaad
63	U.O.No. M.Sc. & BC/ 245 -DQ/2016 dt. 22.06.2016	Gram Panchayat, Chammu Kalan, Distt. Kurukshetra "For const. of Street from Main Gali to the house of Shri Partap Singh."	45000/-	do
64	U.O.No. M.Sc. & BC/ 249-DQ/2016 dt. 22.06.2016	Gram Panchayat, Chammu Kalan, Distt. Kurukshetra "For const. of IPB Street from Main Phirni to the house of Shri Tahal Singh S/o Shri Heera Singh."	58000/-	do
65	U.O.No. M.Sc. & BC/ 253-DQ/2016 dt. 22.06.2016	Gram Panchayat, Chammu Kalan, Distt. Kurukshetra "For const. of IPB Street from the house of Shri Harbhajan Singh to the house of Shri Lakh Singh."	42000/-	BDPO Ismailabaad
66	U.O.No. M.Sc. & BC/ 249-DQ/2016 dt. 22.06.2016	Gram Panchayat, Chammu Kalan, Distt. Kurukshetra "For const. of Street from PWD Road to the house of Shri Butta Singh S/o Shri Hajara Singh."	28000/-	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
67	U.O.No. M.Sc. & BC/ 261-DQ/2016 dt.22.06.2016	Gram Panchayat, Sudhpur, Distt. Kurukshetra "For const. of Prajapat Chowk & Street up to the house of Mala Prajapat."	85000/-	BDPO Shahbad
68	U.O.No. M.Sc. & BC/ 269-DQ/2016 dt. 22.06.2016	Gram Panchayat, Sudhpur, Distt. Kurukshetra "For const. of Street from Shop of Dr. Darshan to the house of Rulda Galaria."	140000/-	do
69	U.O.No. M.Sc. & BC/ 277-DQ/2016 dt. 22.06.2016	Gram Panchayat, Bakana, Distt. Kurukshetra "For const. of Phirni to the house of Shri Balwinder Singh S/o Shri Tara Singh."	90000/-	do
70	U.O.No. M.Sc. & BC/ 285-DQ/2016 dt. 22.06.2016	Gram Panchayat, Bakana, Distt. Kurukshetra "For const. of Rasta from Khera to Mata Mandir."	90000/-	do
71	U.O.No. M.Sc. & BC/ 297-DQ/2016 dt. 22.06.2016	Gram Panchayat, Gogpur, Distt. Kurukshetra "For const. of a Nala from the house of Shri Kakko to village Pond."	60000/-	BDPO Ismailabaad
72	U.O.No. M.Sc. & BC/ 301-DQ/2016 dt. 22.06.2016	Gram Panchayat, Gogpur, Distt. Kurukshetra "For const. of street from Main Gali to the house of Shri Gulab Singh (BC)."	12000/-	do
73	U.O.No. M.Sc. & BC/ 305-DQ/2016 dt. 22.06.2016	Gram Panchayat, Gogpur, Distt. Kurukshetra "For const. of Street from Main Gali to the house of Shri Raghubir Singh (BC)."	35000/-	do
74	U.O.No. M.Sc. & BC/ 317-DQ/2016 dt. 22.06.2016	Gram Panchayat, Gogpur, Distt. Kurukshetra "For const. of Street from Main Gali to the house of Shri Lajja Ram (BC)."	38000/-	do
75	U.O.No. M.Sc. & BC/ 325-DQ/2016 dt. 22.06.2016	Gram Panchayat, Gogpur, Distt. Kurukshetra "For const. of Street from Main Gali to the house of Shri Maya Ram (SC)."	35000/-	do
76	U.O.No. M.Sc. & BC/ 329-DQ/2016 dt. 22.06.2016	Gram Panchayat, Gogpur, Distt. Kurukshetra "For const. of Street from Main Gali to the house of Shri Fakiria Ram (SC)."	48000/-	do
77	U.O.No. M.Sc. & BC/ 333-DQ/2016 dt. 22.06.2016	Gram Panchayat, Gogpur, Distt. Kurukshetra "For const. of Street from Main Gali to the house of Shri Sukhdev Singh (SC)."	46000/-	do
78	U.O.No. M.Sc. & BC/ 337-DQ/2016 dt. 22.06.2016	Gram Panchayat, Gogpur, Distt. Kurukshetra "For const. of Street from Main Gali to the house of Shri Krishan Lal (BC)."	27000/-	do
79	U.O.No. M.Sc. & BC/ 341-DQ/2016 dt. 22.06.2016	Gram Panchayat, Gogpur, Distt. Kurukshetra "For const. of Street from Main Gali to the house of Shri Roop Chand (BC)."	10000/-	do
80	U.O.No. M.Sc. & BC/ 353-DQ/2016 dt. 22.06.2016	Gram Panchayat, Gogpur, Distt. Kurukshetra "For const. of Street from the house of Shri Sawran Singh to the house of Shri Bakshi Singh, Member Panchayat"	28000/-	do
81	U.O.No. M.Sc. & BC/ 357-DQ/2016 dt. 22.06.2016	Gram Panchayat, Shahjadpur Patti, Distt. Kurukshetra "For const. of Street from the house of Sh. Darshan to h/o Sh. Ikbar.	70000/-	BDPO Shahbad
82	U.O.No. M.Sc. & BC/ 361-DQ/2016 dt. 22.06.2016	Gram Panchayat, Shahjadpur Patti, Distt. Kurukshetra "For const. of Street from Main Road to h/o Shammi."	25000/-	do
83	U.O.No. M.Sc. & BC/ 365-DQ/2016 dt. 22.06.2016	Gram Panchayat, Shahjadpur Patti, Distt. Kurukshetra "For const. of Street from Main Road to h/o Karamchand."	25000/-	do
84	U.O.No. M.Sc. & BC/ 369-DQ/2016 dt. 24.06.2016	Gram Panchayat, Shahjadpur Patti, Distt. Kurukshetra "For const. of Street from Main Road to h/o Sharanjeet."	55000/-	BDPO Shahabad
85	U.O.No. M.Sc. & BC/ 373-DQ/2016 dt. 24.06.2016	Gram Panchayat, Shahjadpur Patti, Distt. Kurukshetra "For const. of Rasta of Shamshanghat Jainpur Road."	70000/-	do
86	U.O.No. M.Sc. & BC/ 377-DQ/2016 dt. 24.06.2016	Gram Panchayat, Shahjadpur Patti, Distt. Kurukshetra "For const. of street from main Road to the house of Sh. Roshan Lal."	50000/-	do
87	U.O.No. M.Sc. & BC/ 385-DQ/2016 dt. 24.06.2016	Gram Panchayat, Salpani Kalan, Distt. Kurukshetra "For const. of street from Main Gali to the house of Shri Raj Kumar."	38000/-	BDPO Ismailabaad

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
88	U.O.No. M.Sc. & BC/ 397-DQ/2016 dt. 24.06.2016	Gram Panchayat, Salpani Kalan, Distt. Kurukshetra "For const. of Rasta from the street of Shamshan Ghat to Peer Baba."	30000/-	do
89	U.O.No. M.Sc. & BC/ 405-DQ/2016 dt. 24.06.2016	Gram Panchayat, Salpani Kalan, Distt. Kurukshetra."For const. of street from the Main Gali to the house Shri Mohan Lal."	14000/-	do
90	U.O.No. M.Sc. & BC/ 413-DQ/2016 dt. 24.06.2016	Gram Panchayat, Padlu, Distt. Kurukshetra "For const. of Street from Main Road to house of Sh. Lajja Ram S/o Sh. Bhagat Ram"	75000/-	BDPO Shahbaad
91	U.O.No. M.Sc. & BC/ 425-DQ/2016 dt. 24.06.2016	Gram Panchayat, Thaska Ali, Distt. Kurukshetra "For const. of street from main Gali to the house of Shri Major Singh."	30000/-	BDPO Ismailabaad
92	U.O.No. M.Sc. & BC/ 429-DQ/2016 dt. 24.06.2016	Gram Panchayat, Thaska Ali, Distt. Kurukshetra "For const. of street from the house Shri Jai Bhagwan (BC) to the house of Shri Ramesh."	70000/-	do
93	U.O.No. M.Sc. & BC/ 441-DQ/2016 dt. 24.06.2016	Gram Panchayat, Thaska Ali, Distt. Kurukshetra "For const. of Main 3 Pullias (Bridge) (20×3-1/23(15×2-1/2) at village Thaska Ali."	20000/-	do
94	U.O.No. M.Sc. & BC/ 445-DQ/2016 dt. 01.07.2016	Gram Panchayat, Thraul, Distt. Kurukshetra "For const. of street from the house of Shri Raj S/o Shri Atama Ram to the House of Shri Mewa Ram S/o Shri Sarjan Singh (BC)."	75000/-	do
95	U.O.No. M.Sc. & BC/ 449-DQ/2016 dt. 01.07.2016	Gram Panchayat, Thraul, Distt. Kurukshetra "For const. of street from Main Gali to the house of Shri Mahender S/o Shri Mahru Ram."	25000/-	do
96	U.O.No. M.Sc. & BC/ 465-DQ/2016 dt. 01.07.2016	Gram Panchayat, Lukhi, Distt. Kurukshetra "For const. of street upto the house of Shri Dharam Singh S/o Shri Jeet Singh."	39000/-	BDPO Thanesar
97	U.O.No. M.Sc. & BC/ 477-DQ/2016 dt. 01.07.2016	Gram Panchayat, Lukhi, Distt. Kurukshetra "For const. of street with drain from PWD Road to CC street, Near Telephone Exchange."	199000/-	do
98	U.O.No. M.Sc. & BC/ 621-DQ/2016 dt. 15.11.2016	Shruti Vijnan Acharyakulam (Reg. No. 4250/ 2005-06) Village Chapra, Shahabad Markanda, Distt. Kurukshetra. "For const. of Community Hall."	500000/-	SDO (C) Shahbad
99	U.O.No. M.Sc. & BC/ 633-DQ/2016 dt. 18.11.2016	Shree Krishan Gaushala Sewa Samiti (Reg. No. 72) Shahabad Markanda, Distt. Kurukshetra. "For const. of Shed."	551000/-	do
100	U.O.No. M.Sc. & BC/ 637-DQ/2016 dt. 18.11.2016	Gram Panchayat, Mohanpur, Distt. Kurukshetra."For const. of street from Main Gali to the house of Shri Krishan Lal."	25000/-	bdpo sHAHBAAD
101	U.O.No. M.Sc. & BC/ 641-DQ/2016 dt. 18.11.2016	Gram Panchayat, Mohanpur, Distt. Kurukshetra. "For const. of street from Main Road to the house of Shri Harbhajan Singh."	35000/-	do
102	U.O.No. M.Sc. & BC/ 645-DQ/2016 dt. 18.11.2016	Gram Panchayat, Mohanpur, Distt. Kurukshetra. "For const. of street from Main Gali to the house of Shri Baldev Singh."	55000/-	do
103	U.O.No. M.Sc. & BC/ 649-DQ/2016 dt. 18.11.2016	Gram Panchayat, Mohanpur, Distt. Kurukshetra. "For const. of Rasta from Main Road to the house of Shri Darbara Singh."	55000/-	do
104	U.O.No. M.Sc. & BC/ 653-DQ/2016 dt. 18.11.2016	Gram Panchayat, Dadlu, Distt. Kurukshetra. "For const. of street from Main Gali to the house of Shri Rachna Ram Valmiki."	75000/-	do
105	U.O.No. M.Sc. & BC/ 657-DQ/2016 dt. 18.11.2016	Gram Panchayat, Dadlu, Distt. Kurukshetra. "For const. of street from Main Road to Shiv Mandir."	75000/-	do
106	U.O.No. M.Sc. & BC/ 661-DQ/2016 dt. 18.11.2016	Gram Panchayat, Dadlu, Distt. Kurukshetra. "For const. of street from Main Road to the house of Shri Avtar Singh S/o Shri Bhupinder Singh.	50000/-	do
107	U.O.No. M.Sc. & BC/ 665-DQ/2016 dt. 18.11.2016	Gram Panchayat, Goripur, Distt. Karukshetra. "For const./repair of Floor & furnishing work of Goripur Dharamshala."	30000/-	do
108	U.O.No. M.Sc. & BC/ 669-DQ/2016 dt. 18.11.2016	Gram Panchayat, Goripur, Distt. Kurukshetra. "For const. of Nala from the house of Shri Mann Singh to Village Pond."	125000/-	BDPO Shahbad

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
109	U.O.No. M.Sc. & BC/ 673-DQ/2016 dt. 18.11.2016	Gram Panchayat, Baram, Distt. Kurukshetra. "For const. of street from Main Phirni to Valmiki Dharamshala (200×15 feet)"	200000/-	Do
110	U.O.No. M.Sc. & BC/ 677-DQ/2016 dt. 18.11.2016	Gram Panchayat, Baram, Distt. Kurukshetra. "For const. of ground of Valmiki Chaupal (35×20)."	50000/-	Do
111	U.O.No. M.Sc. & BC/ 681-DQ/2016 dt. 18.11.2016	Gram Panchayat, Bibipur, Distt. Kurukshetra. "For const. of street from Main Gali to the house of Shri Avtar Singh."	50000/-	Do
112	U.O.No. M.Sc. & BC/ 685-DQ/2016 dt. 18.11.2016	Gram Panchayat, Atwan, Distt. Kurukshetra. "For const. of street from Main Phirni to Mata Wali Gali."	60000/-	do
113	U.O.No. M.Sc. & BC/ 689DQ/2016 dt. 18.11.2016	Gram Panchayat, Atwan, Distt. Kurukshetra. "For const. of Nala near Valmiki Chaupal (150 Feet)."	60000/-	do
114	U.O.No. M.Sc. & BC/ 693-DQ/2016 dt. 18.11.2016	Gram Panchayat, Atwan, Distt. Kurukshetra. "For const. of 2 Puliya near Valmiki Dharamshala. "	40000/-	do
115	U.O.No. M.Sc. & BC/ 697-DQ/2016 dt. 18.11.2016	Gram Panchayat, Malikpur, Distt. Kurukshetra. "For const. of ground of Paver Block from Main Phirni to Guga Mari (100×15F) "	110000/-	do
116	U.O.No. M.Sc. & BC/ 701-DQ/2016 dt. 18.11.2016	Gram Panchayat, Malikpur, Distt. Kurukshetra. "For const. of Paver Block from Main Phirni to the house of Shri Labh Singh (60×6). "	25000/-	do
117	U.O.No. M.Sc. & BC/ 705-DQ/2016 dt. 18.11.2016	Gram Panchayat, Malikpur, Distt. Kurukshetra. "For const./repair of Nala from village Malikpur.	125000/-	do
118	U.O.No. M.Sc. & BC/ 709-DQ/2016 dt. 18.11.2016	Gram Panchayat, Madanpur, Distt. Kurukshetra. "For const. of street from the house of Shri Raja Ram to the house of Shri Shish Pal. "	84000/-	do
119	U.O.No. M.Sc. & BC/ 713-DQ/2016 dt. 18.11.2016	Gram Panchayat, Madanpur, Distt. Kurukshetra. "For const. of street from the house of Shri Shish Pal to village Chakki."	120000/-	do
120	U.O.No. M.Sc. & BC/ 717-DQ/2016 dt. 18.11.2016	Gram Panchayat, Madanpur, Distt. Kurukshetra. "For const. of street from Main Gali to the house of Shri Om Parkash."	50000/-	do
121	U.O.No. M.Sc. & BC/ 721-DQ/2016 dt. 18.11.2016	Gram Panchayat, Madanpur, Distt. Kurukshetra. "For const. of street from Main Gali to the house of Shri Kulwinder."	25000/-	do
122	U.O.No. M.Sc. & BC/ 725-DQ/2016 dt. 18.11.2016	Gram Panchayat, Madanpur, Distt. Kurukstetra. "For const. of Nala (135 F (1*1/2*1/2))."	54000/-	do
123	U.O.No. M.Sc. & BC/ 729-DQ/2016 dt. 18.11.2016	Gram Panchayat, Madanpur, Distt. Kurukshetra. "For const. of street from Main Gali to the house of Shri Kapoor Chand. "	10000/-	do
124	U.O.No. M.Sc. & BC/ 733-DQ/2016 dt. 18.11.2016	Gram Panchayat, Madipur, Distt. Kurukshetra. "For const. of street from Main Gali to the house of Shri Balihar."	100000/-	do
125	U.O.No. M.Sc. & BC/ 737-DQ/2016 dt. 18.11.2016	Gram Panchayat, Madipur, Distt. Kurukshetra. "For const. of street from Main Phirni to the house of Shri Butta Singh."	75000/-	do
126	U.O.No. M.Sc. & BC/ 741-DQ/2016 dt. 18.11.2016	Gram Panchayat, Madipur, Distt. Kurukshetra. "For const. of Puliya from the house of Shri Karnail Singh/Satpal & Shri Jagira Ram."	20000/-	do
127	U.O.No. M.Sc. & BC/ 745-DQ/2016 dt. 18.11.2016	Gram Panchayat, Dayal Nagar, Distt. Kurukshetra. "For const. of street from Madanpur Road to the house of Sri Chand Valmiki. "	150000/-	do
128	U.O.No. M.Sc. & BC/ 749-DQ/2016 dt. 18.11.2016	Gram Panchayat, Dayal Nagar, Distt. Kurukshetra."For const. of street Fouja Singh Colony from the house of Shri Satpal to Valmiki Mandir."	75000/-	do
129	U.O.No. M.Sc. & BC/ 753-DQ/2016 dt. 18.11.2016	Gram Panchayat, Dayal Nagar, Distt. Kurukshetra. "For const. of street for Baazigar Colony from the house of Shri Angrej Singh to the house of Shri Birpal."	25000/-	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
130	U.O.No. M.Sc. & BC/ 765-DQ/2016 dt. 18.11.2016	Gram Panchayat, Kainthla, Distt. Kurukshetra. "For const. of Retaining Wall of village Pond. "	900000/-	BDPO Ismailabad
131	U.O.No. M.Sc. & BC/ 609-DQ/2016 dt. 15.11.2016	Aggarwal Vikas Trust (Regd. No. 2063) Odhan Distt. Sirsa. "For const. of Maharaja Aggarsain Community Hall."	500000/-	SDO Dabbawali
132	U.O.No. M.Sc. & BC/ 757-DQ/2016 dt. 18.11.2016	Gram Panchayat, Chandana, Distt. Kaithal. "For const./completion of Balmiki Chaupal at village Chandana."	500000/-	BDPO Kalayat
133	U.O.No. M.Sc. & BC/ 761-DQ/2016 dt. 18.11.2016	Gram Panchayat, kurar, Distt. Kaithal. "For const./completion of Balmiki Chaupal at village Kurar."	500000/-	do
134	U.O.No. M.Sc. & BC/ 617-DQ/2016 dt. 15.11.2016	Shree Guru Ravidass Sabha, (Regd. NO. 00127), Distt. Kurukshetra. " For Construction of Dr. Bhim Rao Ambedkar Community Centre."	551000/-	SDO Kurukshetra
135	U.O.No. M.Sc. & BC/ 625-DQ/2016 dt. 15.11.2016	Sant Shiromani Namdev Sabha (Reg. No. 84) Shahabad (Kurukshetra). " For Completion of Dharamshala"	151000/-	SDO Shahbad
136	U.O.No. M.Sc. & BC/ 629DQ/2016 dt. 15.11.2016	Markandeshwar Gowshala & Social Welfare Society (Reg. No. 0051) Shahabad Markanda, District Kurukshetra. " For Construction of Cow's Shed."	251000/-	do
137	U.O.No. M.Sc. & BC/ 601-DQ/2016 dt. 15.11.2016	Shree Ram Amritwani (Reg. No. 8395) Charitable Trust, Kaithal. " For Construction of Dharamshala."	200000/-	SDO Kaithal
138	U.O.No. M.Sc. & BC/ 605-DQ/2016 dt. 15.11.2016	Valmiki Sabha, Lehrian, Distt. Fatehabad. " For Construction of Valmiki Chopal."	250000/-	SDO Fatehabaad
139	U.O.No. M.Sc. & BC/ 613-DQ/2016 dt. 15.11.2016	Bhartiya Valmiki Dharam Samaj (Regd. No. 1207) Uklana Mandi, Hisar. " For Construction/Completion of Valmiki Choupal."	500000/-	SDO Hisar
140	U.O.No. M.Sc. & BC/ 65-DQ/2016 dt. 01.12.2016	Gram Panchayat, Rawa, Distt. Kurukshetra "For const. of Street from house of Sunny S/o Sh. Jarnail Singh to house of Sh. Ishwer."	150000/-	BDPO Shahbad
141	U.O.No. M.Sc. & BC/ 77-DQ/2016 dt. 01.12.2016	Gram Panchayat, Dau Majra, Distt. Kurukshetra "For const. of Paver Block Street from main Road to house of Sultan Singh S/o Sh. Ujjagar Singh (80x10.6F)."	75000/-	do
142	U.O.No. M.Sc. & BC/ 85-DQ/2016 dt. 01.12.2016	Gram Panchayat, Chammu Kalan, Distt. Kurukshetra "For const. of Street from Main Gali to the house of Shri Gurmukh Singh."	45000/-	BDPO Ismailabaad
143	U.O.No. M.Sc. & BC/ 89-DQ/2016 dt. 01.12.2016	Gram Panchayat, Dhantori, Distt. Kurukshetra "For const. of Street from main Gali to house of Naseeb Master."	100000/-	BDPO Shahbad
144	U.O.No. M.Sc. & BC/ 93-DQ/2016 dt. 01.12.2016	Gram Panchayat, Mandheri, Distt. Kurukshetra "For const. of Street from the house of Shri Karam Singh to house of Shri Jagir Singh."	90000/-	BDPO Ismailabad
145	U.O.No. M.Sc. & BC/ 161-DQ/2016 dt. 01.12.2016	Gram Panchayat, Gorkha, Distt. Kurukshetra "For const. of Street from Main Phirni to the house of Shri Harbans Saini (BC)."	135000/-	do
146	U.O.No. M.Sc. & BC/ 177-DQ/2016 dt. 01.12.2016	Gram Panchayat, Ajrawar, Distt. Kurukshetra "For const. of Street from Main Road to the house of Shri Jai Ram (BC)."	115000/-	do
147	U.O.No. M.Sc. & BC/ 185-DQ/2016 dt. 01.12.2016	Gram Panchayat, Chammu Kalan, Distt. Kurukshetra "For const. of Street from Main Gali to the house of Shri Butta Singh."	98000/-	do
148	U.O.No. M.Sc. & BC/ 189-DQ/2016 dt. 01.12.2016	Gram Panchayat, Chammu Kalan, Distt. Kurukshetra "For const. of IPB Street from Main Road to the house of Shri Satnam Singh S/o Shri Kesar Singh."	135000/-	do
149	U.O.No. M.Sc. & BC/ 193-DQ/2016 dt. 01.12.2016	Gram Panchayat, Chammu Kalan, Distt. Kurukshetra "For const. of Street from Main Phirni to Peer Baba."	45000/-	do
150	U.O.No. M.Sc. & BC/ 197-DQ/2016 dt. 01.12.2016	Gram Panchayat, Chammu Kalan, Distt. Kurukshetra "For const. of Street from Main Phirni to the house of Shri Angrej Singh S/o Shri Pritam Singh."	77000/-	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
151	U.O.No. M.Sc. & BC/ 217-DQ/2016 dt. 01.12.2016	Gram Panchayat, Rawa, Distt. Kurukshetra "For const. of Street from Road to Kashyap Dharamshala."	100000/-	BDPO Shahbaad
152	U.O.No. M.Sc. & BC/ 225-DQ/2016 dt. 01.12.2016	Gram Panchayat, Rawa, Distt. Kurukshetra "For const. of Street from house of Kaka Prajapat to main Road."	125000/-	do
153	U.O.No. M.Sc. & BC/ 233-DQ/2016 dt. 01.12.2016	Gram Panchayat, Dhantori, Distt. Kurukshetra "For const. of Bramda of B.C. Shamshanghat"	120000/-	do
154	U.O.No. M.Sc. & BC/ 265-DQ/2016 dt. 01.12.2016	Gram Panchayat, Sudhpur, Distt. Kurukshetra "For const. of Street from the house of Jai Singh Saini up to Phirni via h/o Ramesh Saini."	270000/-	do
155	U.O.No. M.Sc. & BC/ 273-DQ/2016 dt.01.12.2016	Gram Panchayat, Sudhpur, Distt. Kurukshetra "For completion of SC Choupal."	200000/-	do
156	U.O.No. M.Sc. & BC/ 281-DQ/2016 dt. 01.12.2016	Gram Panchayat, Bakana, Distt. Kurukshetra "For const. of street from Main Road to house of Sh. Jeet Singh s/o Shri Khem Singh	130000/-	do
157	U.O.No. M.Sc. & BC/ 289-DQ/2016 dt. 01.12.2016	Gram Panchayat, Bakana, Distt. Kurukshetra "For const. of street from Phirni to house of Shri Mahinder Singh s/o Shri Fauja Singh."	55000/-	BDPO Shahbad
158	U.O.No. M.Sc. & BC/ 293-DQ/2016 dt.01.12.2016	Gram Panchayat, Bakana, Distt. Kurukshetra "For const. of Rasta of Shamshan Ghat."	100000/-	do
159	U.O.No. M.Sc. & BC/ 309-DQ/2016 dt. 01.12.2016	Gram Panchayat, Gogpur, Distt. Kurukshetra "For repair of Drains from the house of Shri Shish Pal to Main Phirni."	35000/-	BDPO Ismailabaad
160	U.O.No. M.Sc. & BC/ 313-DQ/2016 dt. 01.12.2016	Gram Panchayat, Gogpur, Distt. Kurukshetra "For const. of street from Main Gali to the house of Shri Mahinder (BC)."	15000/-	do
161	U.O.No. M.Sc. & BC/ 321-DQ/2016 dt. 01.12.2016	Gram Panchayat, Gogpur, Distt. Kurukshetra "For repair of Nali from Main Gali to the house of Shri Ronki Ram ."	30000/-	do
162	U.O.No. M.Sc. & BC/ 345-DQ/2016 dt. 01.12.2016	Gram Panchayat, Gogpur, Distt. Kurukshetra "For repair of Nali from the house of Shri Raj Kumar to Gurudwara."	62000/-	do
163	U.O.No. M.Sc. & BC/ 349-DQ/2016 dt. 01.12.2016	Gram Panchayat, Gogpur, Distt. Kurukshetra "For renair of Street from the house of Shri Pappu Ram to the house of Shri Rulia Ram."	100000/-	do
164	U.O.No. M.Sc. & BC/ 381-DQ/2016 dt. 01.12.2016	Gram Panchayat, Shahjadpur Patti, Distt. Kurukshetra "For const. of Boundary Wall of Shamshanghat Jainpur Road."	80000/-	BDPO Shahbad
165	U.O.No. M.Sc. & BC/ 389-DQ/2016 dt. 01.12.2016	Gram Panchayat, Salpani Kalan, Distt. Kurukshetra "For const. of rasta from Bhakra Nehar to Dera Karam Singh."	150000/-	BDPO Ismailabad
166	U.O.No. M.Sc. & BC/ 393-DQ/2016 dt. 01.12.2016	Gram Panchayat, Salpani Kalan, Distt. Kurukshetra." For const. of street from brick street to Maan Singh Baba."	36000/-	do
167	U.O.No. M.Sc. & BC/ 401-DQ/2016 dt. 01.12.2016	Gram Panchayat, Salpani Kalan, Distt. Kurukshetra "For const. of street from Main Gali to the house of Shri Inder Singh."	42000/-	do
168	U.O.No. M.Sc. & BC/ 409-DQ/2016 dt. 01.12.2016	Gram Panchayat, Padlu, Distt. Kurukshetra "For const. of Street & Nali from main Gali to house of Sh. Gurcharan Singh S/o Sh. Bishan Singh ."	50000/-	BDPO Shahbad
169	U.O.No. M.Sc. & BC/ 417-DQ/2016 dt. 01.12.2016	Gram Panchayat, Padlu, Distt. Kurukshetra "For const. of street & Nali from main Road to Water House	150000/-	do
170	U.O.No. M.Sc. & BC/ 421-DQ/2016 dt. 01.12.2016	Gram Panchayat, Padlu, Distt. Kurukshetra "For const. of street from main Road to house of Sh. Jasbir Singh S/o Sh. Sughan Chand."	100000/-	do
171	U.O.No. M.Sc. & BC/ 433-DQ/2016 dt. 01.12.2016	Gram Panchayat, Thaska Ali, Distt. Kurukshetra "For const. of street from Main Gali to the house of Shri Jaagar Singh."	130000/-	BDPO Ismaialabad

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
172	U.O.No. M.Sc. & BC/ 437-DQ/2016 dt. 01.12.2016	Gram Panchayat, Thaska Ali, Distt. Kurukshetra "For const. of street from the house of Shri Sewa Singh.."	150000/-	do
173	U.O.No. M.Sc. & BC/ 453-DQ/2016 dt. 01.12.2016	Gram Panchayat, Thrauli, Distt. Kurukshetra "For const. of street from the house of Shri Mohan Lal to the house of Shri Jai Parkash S/o Shri Ved Chand."	55000/-	do
174	U.O.No. M.Sc. & BC/ 457-DQ/2016 dt. 01.12.2016	Gram Panchayat, Thrauli, Distt. Kurukshetra "For const. of a Nala (400 Feet) at village Thrauli."	105000/-	do
175	U.O.No. M.Sc. & BC/ 461-DQ/2016 dt. 01.12.2016	Gram Panchayat, Lukhi, Distt. Kurukshetra "For const. of street with drain from Main street to the house of Shri Krishan S/o Shri Inder Singh ."	49000/-	BDPO Thanesar
176	U.O.No. M.Sc. & BC/ 469-DQ/2016 dt. 01.12.2016	Gram Panchayat, Lukhi, Distt. Kurukshetra "For const. of street upto the house of Shri Mahinder Singh S/o Shri Mansa Singh, near Chintgarh Sahib Gurudwara ."	49000/-	do
177	U.O.No. M.Sc. & BC/ 473-DQ/2016 dt. 01.12.2016	Gram Panchayat, Lukhi, Distt. Kurukshetra "For const. of street from PWD Road to the house of Shri Kala S/o Shri Samsadin "	89000/-	do
178	U.O.No. M.Sc. & BC/ 781-DQ/2016 dt. 30.11.2016	Gram Panchayat, Mohanpur, Distt. Kurukshetra "For const. of street from Main Gali to the house of Shri Baru Ram ."	55000/-	BDPO Shahbad
179	U.O.No. M.Sc. & BC/ 789-DQ/2016 dt. 30.11.2016	Gram Panchayat, Goripur, Distt. Kurukshetra "For const. of Nala from the house of Shri Sonu to village Pond."	50000/-	do
180	U.O.No. M.Sc. & BC/ 793-DQ/2016 dt. 30.11.2016	Gram Panchayat, Baram, Distt. Kurukshetra "For const. of street from the house of Shri Nathe to the house of Shri Jeetay ."	100000/-	do
181	U.O.No. M.Sc. & BC/ 797-DQ/2016 dt. 30.11.2016	Gram Panchayat, Bibipur, Distt. Kurukshetra." For const. of Rasta from Main Road to the rasta of Dera Mareek Singh."	75000/-	BDPO Shahbad
182	U.O.No. M.Sc. & BC/ 801-DQ/2016 dt. 30.11.2016	Gram Panchayat, Atwan, Distt. Kurukshetra "For const. of street from Main Phirni to the house of Dr. Subhash."	35000/-	do
183	U.O.No. M.Sc. & BC/ 805-DQ/2016 dt. 30.11.2016	Gram Panchayat, Malikpur Nagar, Distt. Kurukshetra "For const./Repair of Pipeline from the house of Shri Sham Lal to Village Malikpur Nala."	125000/-	do
184	U.O.No. M.Sc. & BC/ 809-DQ/2016 dt. 30.11.2016	Gram Panchayat, Madanpur, Distt. Kurukshetra "For const. of street from BC Chaupal ."	25000/-	do
185	U.O.No. M.Sc. & BC/ 813-DQ/2016 dt. 30.11.2016	Gram Panchayat, Madanpu, Distt. Kurukshetra "For completion/furnishing work of General Chaupal."	25000/-	do
186	U.O.No. M.Sc. & BC/ 817-DQ/2016 dt. 30.11.2016	Gram Panchayat, Madipur, Distt. Kurukshetra "For const. of street from Main Phirni to the house of Shri Shbeg Singh."	60000/-	do
187	U.O.No. M.Sc. & BC/ 821-DQ/2016 dt. 30.11.2016	Gram Panchayat, Madipur, Distt. Kurukshetra "For const. of Nala from the house of Shri Gurmeet Singh to village Pond."	105000/-	do
188	U.O.No. M.Sc. & BC/ 825-DQ/2016 dt. 30.11.2016	Gram Panchayat, Dayal Nagar, Distt. Kurukshetra "For const. of street for Baazigar Colony in Main Gali house of Shri Meghraj to the house of Smt. Aarti."	75000/-	BDPO Shahbad
189	U.O.No. M.Sc. & BC/ 829-DQ/2016 dt. 30.11.2016	Gram Panchayat, Mohanpur, Disit. Kurukshetra For const. of Nala from Main Road to Guga Mari.	140000/-	do
190	U.O.No. M.Sc. & BC/ 889-DQ/2016 dt. 30.11.2016	Gram Panchayat, Atwan, Distt. Kurukshetra "For const. of street from Main Gali (H10) to the house of Shri Mange Ram."	30000/-	do
191	U.O.No. M.Sc. & BC/ 893-DQ/2016 dt. 30.11.2016	Gram Panchayat, Atwan, Distt. Kurukshetra "For const. of street from Main Phirni (H10) to the house of Smt. Kira Devi."	78000/-	do
192	U.O.No. M.Sc. & BC/ 897-DQ/2016 dt. 30.11.2016	Gram Panchayat, Bibipur, Distt. Kurukshetra "For const. of street from Dera Ranjit Singh to the house of Shri Gurdyal Singh."	50000/-	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
193	U.O.No. M.Sc. & BC/ 901-DQ/2016 dt. 30.11.2016	Gram Panchayat, Bibipur, Distt. Kurukshetra "For const. of street from Main Gali to the house of Shri Karam Singh."	50000/-	do
194	U.O.No. M.Sc. & BC/ 905-DQ/2016 dt. 30.11.2016	Gram Panchayat, Bibipur, Distt. Kurukshetra "For const. of street from Main Phirni to Harijan Basti."	50000/-	do
195	U.O.No. M.Sc. & BC/ 909-DQ/2016 dt. 30.11.2016	Gram Panchayat, Bibipur, Distt. Kurukshetra "For const. of street from Main Gali to the house of Shri Ram Lal."	50000/-	do
196	U.O.No. M.Sc. & BC/ 913-DQ/2016 dt. 30.11.2016	Gram Panchayat, Bibipur, Distt. Kurukshetra "For const. of street from Main Gali to the house of Shri Kartar Singh Khatri."	50000/-	do
197	U.O.No. M.Sc. & BC/ 917-DQ/2016 dt. 30.11.2016	Gram Panchayat, Madanpur, Distt. Kurukshetra "For const. of Nala from village Chakki to Main Phirni."	150000/-	do
198	U.O.No. M.Sc. & BC/ 921-DQ/2016 dt. 30.11.2016	Gram Panchayat, Madanpur, Distt. Kurukshetra "For const. of street from Main Road to the house of Shri Gurdeep Singh."	25000/-	do
199	U.O.No. M.Sc. & BC/ 925-DQ/2016 dt. 30.11.2016	Gram Panchayat, Madanpur, Distt. Kurukshetra "For const./Repair of Village Chowk."	67000/-	do
200	U.O.No. M.Sc. & BC/ 929-DQ/2016 dt. 05.07.2182	Gram Panchayat, Madipur, Distt. Kurukshetra "For const. of street from Village School Gali to the house of Shri Puran Singh."	40000/-	do
201	U.O.No. M.Sc. & BC/ 933-DQ/2016 dt. 30.11.2016	Gram Panchayat, Dayal Nagar, Distt. Kurukshetra "For const. of street from MainGali house of Shri Raju (Tar Coal Wala) to the house of Shri Surjit Singh."	100000/-	do
202	U.O.No. M.Sc. & BC/ 769-DQ/2016 dt. 30.11.2016	Jan Kalyan Society, H.No. 35, Near Durga Mandir (Regd. No.00730) W. No. 7, Siwani Mandi, Distt. Bhiwani. "To organize Camps for Beti Bachao Beti Padhao to aware general. Public."	700000/-	SDO Shivani
203	U.O.No. M.Sc. & BC/ 937-DQ/2016 dt. 13.12.2016	Rotary Club, (Charter No. 15931) Shahacad (M) Distt. Kurukshetra. " For Installation of Computer Centre & Health Camp."	151000/-	SDO Shahbad
204	U.O.No. M.Sc. & BC/ 941-DQ/2016 dt. 13.12.2016	Shri Mamta Devi W/o Shri Rajender Kumar R/o Nai Basti Nalvi, Tehsil Shahabad District Kurukshetra."For Financial Assistance for repair of House being a poor Lady."	51000/-	do
205	U.O.No. M.Sc. & BC/ 945-DQ/2016 dt. 13.12.2016	Mr. Rakesh Kumar S/o Shri Pala Ram R/o Near Railway Station, Kesri Dhurala District Ambala. " For Financial Assistance for repair of House being a poor Person."	51000/-	SDO Ambala
206	U.O.No. M.Sc. & BC/ 949-DQ/2016 dt. 13.12.2016	Arya Samaj Radour (Regd. No. 154), Radour District Yamuna Nagar. " For Construction/Completion of Arya Samaj Bhawan."	125000/-	SDO Yamunanagar
207	U.O.No. M.Sc. & BC/ 957-DQ/2016 dt. 13.12.2016	On Theatre Group, Haryana, VPO Jajwan Distt. Jind (Regd. No. 74), " For Organisation of Cultural Activities."	125000/-	SDO Jind
208	U.O.No. M.Sc. & BC/ 961-DQ/2016 dt. 13.12.2016	Sarvjan Kalyan Samiti, (Regd. 1099), Shahabad Markanda District Kurukshetra."For Construction of Rasta from Jogi Majra road to Boundary of Sugar Mill, Shahabad Markanda."	850000/-	SDO Shahbad
209	U.O.No. M.Sc. & BC/ 965-DQ/2016 dt. 02.01.2017	Gita Niketan Awasiya Vidyalya (Affiliation No. 530022) Kurukshetra. "For Construction of Hostel."	551000/-	SDO Kurukshetra
210	U.O.No. M.Sc. & BC/ 973-DQ/2016 dt. 02.01.2017	Shri Jeet Ram S/o Shri Devidayal Village Dhurala, Dera Neem Wala, District Kurukshetra. "For Financial assistance for repair of house being a poor person."	51000/-	do
211	U.O.No. M.Sc. & BC/ 977-DQ/2016 dt. 02.01.2017	Smt. Ram Pyari W/o Shri Mahinder Singh, Village Atwan, PO Haripur, District Kurukshetra. " For Financial assistance for repair of house being a poor lady."	75000/-	SDO Shahbad

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
212	U.O.No. M.Sc. & BC/ 953-DQ/2016 dt. 02.01.2017	Bhagwan Valmiki Vikas Samiti (Reg. 200), Gurgaon. " For Construction/completion of Valmiki Choupal."	551000/-	SDO Gurugram
213	U.O.No. M.Sc. & BC/ 969-DQ/2016 dt. 02.01.2017	Haryana Sports Karate-Do Association (Reg. No. KTL/142) Kaithal. " For purchase of Mats, Dresses & Sports Equinments."	350000/-	SDO Kaithal
214	U.O.No. M.Sc. & BC/ 1021-DQ/2016-17 dt. 19.01.2017	Valmiki Am edkar Jagriti Mission (Regd. No. 01047) Professpor Colony, Balsamand Road, Hisar, " For Construction Completion of Valmiki Chowk."	551000/-	SDO Hisar
215	U.O.No. M.Sc. & BC/ 993-DQ/2016 dt. 30.01.2017	Gram Panchayat, Adhon, Distt. Kurukshetra "For const. of Rasta Main road to Tube Well of Sh. Sehdev Malhan."	353000/-	BDPO Thanesar
216	U.O.No. M.Sc. & BC/ 1028-DQ/2017 dt. 30.01.2017	Gram Panchayat, Gogpur, Distt. Kurukshetra "For const. of Rasta from Main Gali to h/o Sh. Balbir Singh."	472600/-	BDPO Ismailabaad
217	U.O.No. M.Sc. & BC/ 1032-DQ/2017 dt. 30.01.2017	Mr. Kesar Dass S/o Shri Garib Dass R/o VPO Golpura, Tehsil Shahabad Distt. Kurukshetra. "For financial assistance for repair of house being a poor person."	51000/-	BDPO Shahbad
218	U.O.No. M.Sc. & BC/ 1023-DQ/2017 dt. 30.01.2017	Deputy Commissioner, Rohtak. "For distribution of Prizes & sweets to students who have participated in the cultural programme on the occasion of Republic Day."	100000/-	SDO Rohtak
219	U.O.No. M.Sc. & BC/ 1036-DQ/2017 dt. 06.02.2017	Kaithal Press Club, Kaithal (Regd. No. HRKTL 201300113). "For purchase of Library Books & Furniture."	100000/-	SDO Kaithal
220	U.O.No. M.Sc. & BC/ 1040-DQ/2017 dt. 02.03.2017	Shri Sahil Kumar S/o Shri Suresh Kumar, House No.266, Ward No.2, Mohalla Majri, Shahabad Markanda, Distt. Kurukshetra. "For financial assistance for repair of House being a poor person."	137400/-	SDO Shahbad

List of Discretionary Grants of Manish Kumar Grover , cooperation Minister Haryana, for the year 2016-17.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. Secy./M/coop 2016/01 dt.24.10.2016	Pradeshik Sanatan Dharam Sabha, Baba Brahamdass Samarak Trust (Regd. No. 11849) Palika Colony Near Khushbu Garden, Bhiwani Road, Rohtak - For construction of Hall for luse of general public"	500000	SDO (C) Rohtak
2	U.O.No. Secy./M/coop 2016/09 dt.24.10.2016	Sh. L N. Hindu College, Rohiak (Regd. No. HRTK201500986), Distt. Rohtak." For purchase of library books. Sports equipment and furniture"	500000	SDO (C) Rohtak
3	U.O.No. PS./IM/2016/10 dt.24.10.2016	Indo Foundation School, 42/8 Shivaji Colony. Rohtak (Regd. No. 5-2000/500-523), Distt. Rohtak. For cultural activity.	51000	SDO (C) Rohtak
4	U.O.No. Secy./M/coop 2016/12 dt.24.10.2016	Shri Anandpur Santsang Ashram (Regd. No. TV/11320052006), Jawahar Nagar, Rohtak. For construction of multipurpose Hall for use of general public.	251000	SDO (C) Rohtak
5	U.O.No. Secy./M/coop 2016/18 dt.24.10.2016	Committee Darbar Sahib Baba Mula Sant Sabha (Regd No C20 1957-58) Behsatipur (Dharampura), Near Aryanagar, Rohtak. "For construction of rooms for general public use."	500000	SDO (C) Rohtak
6	U.O.No. Secy./M/coop 2016/20 dt.24.10.2016	Swami Parbhutanand Dharmarth Society (Regd. No. 376) Swami Parbhutanand Ashram, Jagdish Colony, Rohtak For construction & Maintenance of Ashram Building for use of general public."	500000	SDO (C) Rohtak
7	U.O.No. Secy./M/coop 2016/22 dt.24.10.2016	Satguru Dev Satbhairama Satbhai Jivayaji Maharaja Sewa Samiti & Tikana Sahib (Regd. No. HRRTK 201300169), Shri Nagar Colony, Rohtak "For construction of romms for use of general public	500000	SDO (C) Rohtak
8	U.O.No. Secy./M/coop 2016/24 dt.24.10.2016	Sant Nirankari Mandal (Regd. No. S-360/1948-491. Branch Kalanaur, Near Arya Samaj Mandir, Rohtak Distt Rohtak "For organizing blood donation camp	51000	SDO (C) Kalanaur
9	U.O.No. Secy./M/coop 2016/26 dt.24.10.2016	Sangeet Raag Rang Samiti (Regd. No: 8110), # 4 Type-9 J MDU Campus. Rohtak For promotion of folk music"	251000	SDO (C) Rohtak
10	U.O.No. Secy./M/coop 2016/30 dt.24.10.2016	Smt. Asha Wo Sh. Satish Kumar, House No. 1228/27, Gandhi Nagar, Rohtak. For as financial assistance for repair of residential house, being poor"	20000	SDO (C) Rohtak
11	U.O.No. Secy./M/coop 2016/32 dt.24.10.2016	Smt. Kailash Rani W/o Sh. Somnath, House No. 1328/28. Gandhi Nagar, Rohtak. "For as financial assistance for repair of residential house being poor"	20000	SDO (C) Rohtak
12	U.O.No. Secy./M/coop 2016/34 dt.24.10.2016	Sh. Ramesh So Harbans Lal, House No. 776/1. Gandhi Nagar, Rohtak. "For as financial assistance for repair of residential house being poor."	20000	SDO (C) Rohtak

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
13	U.O.No. Secy./M/coop 2016/36 dt.24.10.2016	Sh. Rakesh Kumar S/o Om Parkash, House No. 14. Gandhi Nagar, Rohtak. "For as financial assistance for repair of residential house being poor	20000	SDO (C) Rohtak
14	U.O.No. Secy./M/coop /2016/38 dt.24.10.2016	Smt. Mamta W/o Late Sh. Ashok Kumar. House No. 461/27, Gandhi Nagar. Rohtak. "For as financial assistance for repair of residential house being poor	20000	SDO (C) Rohtak
15	U.O.No. Secy./M/coop 2016/40 dt.24.10.2016	Smt. Shivadaati W/o Sh. Hiranand, House No. 718/27, Gandhi Nagar. Rohtak. "For as financial assistance for repair of residential house being poor	20000	SDO (C) Rohtak
16	U.O.No. Secy./M/coop 2016/42 dt.24.10.2016	Sh. Surender Kumar S/o Sh. Boota Ram, House No. 513/27, Gamhi Nagar, Rohtak. "For as financial assistance for repair of residential house being poor"	20000	SDO (C) Rohtak
17	U.O.No. Secy./M/coop 2016/44 dt.24.10.2016	Sh. Raj Kumar S/o Sh. Bhagat Ram. House No. 338/26, Jawahar Nagar. Rohtak. "For as financial assistance for repair of residential house being poor	50000	SDO (C) Rohtak
18	U.O.No. Secy./M/coop 2016/46 dt.24.10.2016	Bharat Vikas parishad Chertable Trust (Regd. No. 6563 2007-08), 99-N Subhash Nagar, Rohtak For maintenance of Physiotherapy Machine Electronic Muscle stimulator Machine."	500000	SDO (C) Rohtak
19	U.O.No. Secy./M/coop 2016/48 dt.24.10.2016	Sh. Suresh Chand S/o Sh. Ramesh Chand r/o 461/38, Janta Colony, Rohtak. For as financial help for treatment of cancer disease being poor."	100000	SDO (C) Rohtak
20	U.O.No. Secy./M/coop 2016/28 dt.24.10.2016	Saini Sabha Naraingarh (Regd. No. 603), # 740, Ward No. 12, Near UCO Bank, Naraingarh, Dist. Ambala. For completion of Hall in Saini Dharamshala for use of community"	1100000	SDO (C) Naraingarh
21	U.O.No. Secy./M/coop 2016/03 dt.24.10.2016	Vanvasi Kalyan Ashram Haryana (Regd. No. 885/1986-87). Bajrangbali Colony, Rohtak Road, Bhiwani. "For completion of Building for use of community.	100000	SDO (C) Bhiwani
22	U.O.No. Secy./M/coop 2016/05 dt.24.10.2016	Deputy Commissioner, Panipat For distribution of sweets among the children on the occasion of celebration of "Independence Day",	200000	SDO (C) Panipat
23	U.O.No. Secy./M/coop 2016/07 dt.24.10.2016	Shree Ram Omaxe City Sewa Mandal (Regd. No.. 738/2014). Shree Ram Mandir Complex, A- Block. Near Main Gate, NH-10. Omaxe City Sector-15, Bahadurgarh, Distt. Jhajjar installation of water cooler for use of general public.	51000	SDO (C) Bahadurgarh
24	U.O.No. Secy./M/coop 2016/14 dt.24.10.2016	Shri Radhe Gau Evam Vanya Jeev Upchar Sewa Samiti (Regd. No. HR/015/2016/00189), Badli Road. Bahadurgarh, (Jhajjar). For construction of Sheds."	500000	SDO (C) Bahadurgarh

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
25	U.O.No. Secy./M/coop 2016/16 dt.24.10.2016	Shri Krishan Kripa Gaushala Samiti, Pehowa No. HR4/01152/2016), Kurukshetra. "For construction of Sheds	1100000	SDO (C) Pehowa
26	U.O.No. Secy./M/coop 2016/50 dt.10.11.2016	Jangir Brahman Sabha (Regd No. 2777/98). Chandigarh (Chd Panchkula Mohali), Bhagwan Vishwakarma Bhawan Evam Mandir, Near GHS 91-92 Sector-20. Panchkula. For completion of Vishavkarma Bhawan Building to be used all community"	500000	SDO (C) Panchkula
27	U.O.No. Secy./M/coop 2016/52 dt.15.11.2016	Smt. Karmari Devi Wo Late Sh Anshi Lal Re House No. 742. Ward No. 7 (Old Ward No. 4). Mahavir Mandir Wall Gali. Meham Disti Rohtak For financial assistance for repair of residential house being poor."	100000	SDO (C) Meham
28	U.O.No. Secy./M/coop 2016/54 dt.25.11.2016	Senior Citizen Welfare Society (Regd. No. 0771). Rohtak. "For purchase of ACs for use of general public.	100000	SDO (C) Rohtak
29	U.O.No. Secy./M/coop 2016/56 dt.1.12.2016	Presentation Society (Regd. No.00133). Indira Colony, Rohtak "For purchase of Uniform for school children."	51000	SDO (C) Rohtak
30	U.O.No. Secy./M/coop 2016/58 dt.1.12.2016	Smt. Chander Kanta W/o Sh. Subhash Narang. House No.88-89, Pahadaa Mohlla, Near Gurudwara Bhai Amir Singh, Rohtak." "For financial assistance for repair of residential house being poor.	100000	SDO (C) Rohtak
31	U.O.No. Secy./M/coop 2016/60 dt.1.12.2016	Sh. Harbans Lal S/o Chhabil Dass, House No.492/23 DLF Colony, backside of Gurudwara Baba Babda Bahadur, Rohtak "For financial assistance for repair of residential house being poor	151000	SDO (C) Rohtak
32	U.O.No. Secy./M/coop 2016/66 dt.16.12.2016	Divya Jyoti Jagrati Sansthan (Regd. No. S27994/1991). Rohtak. "For construction of cow sheds and purchase of cattle feed"	500000	SDO (C) Rohtak
33	U.O.No. Secy./M/coop 2016/68 dt.16.12.2016	Deenbandhu Sir Chhotu Ram Boxing Academy Society (Regd. No. 01930), VPO. Rurkee Rohtak For purchase of Boxing Ring equipment	500000	SDO (C) Rohtak
34	U.O.No. Secy./M/coop 2016/70 dt.16.12.2016	Smt Saroj W/o Sh. Radheshyam R/o House No. 927/14, Killa Mohalla. Rohtak. For financial assistance for repair of residential house being poor"	20000	SDO (C) Rohtak
35	U.O.No. Secy./M/coop 2016/72 dt.16.12.2016	Smt. Santosh W/o Sh. Ram Niwas R/o House No 988/14, Killa Mohalla, Rohtak. "For financial assistance for repair of residential house being poor."	20000	SDO (C) Rohtak
36	U.O.No. Secy./M/coop 2016/74 dt.16.12.2016	Smt. Bala W/o Sh. Satish R/o House No. 999/14, Killa Mohalla, Rohtak." For financial assistance for repair of residential house being poor."	20000	SDO (C) Rohtak

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
37	U.O.No. Secy./M/coop 2016/76 dt.16.12.2016	Smt. Dharmo Devi W/o Sh. Surat Singh R/o House No. 958/14, Killa Mohalla, Rohtak For financial assistance for repair of residential house being poor."	20000	SDO (C) Rohtak
38	U.O.No. Secy./M/coop 2016/78 dt.16.12.2016	Smt. Sunita W/o Sh. Roop Vilas R/o House No. 972/14, Killa Mohalla, Rohtak. For financial assistance for repair of residential house being poor."	20000	SDO (C) Rohtak
39	U.O.No. Secy./M/coop 2016/80 dt.16.12.2016	Hemlata W/o Sh. Manoj R/o House No. 955/14, Killa Mohalla, Rohtak. "For financial assistance for repair of residential house being poor	20000	SDO (C) Rohtak
40	U.O.No. Secy./M/coop 2016/82 dt.16.12.2016	Smt. Neelam W/o Sh. Jai Bhagwan R/o House No 594/16, Killa Mohalla, Rohtak. For financial assistance for repair of residential house being poor	20000	SDO (C) Rohtak
41	U.O.No. Secy./M/coop 2016/84 dt.16.12.2016	Sh. Rakesh S/o Sh. Hari Ram R/o House No. 584/14, Killa Mohalla, Rohtak. For financial assistance for repair of residential house being poor"	20000	SDO (C) Rohtak
42	U.O.No. Secy./M/coop 2016/86 dt.16.12.2016	Sh Kishan Lal S/o Sh. Trilok Chand R/o House No. 1266/14, Killa Mohalla, Rohtak "For financial assistance for repair of residential house being poor	20000	SDO (C) Rohtak
43	U.O.No. Secy./M/coop 2016/88 dt.16.12.2016	Sh Om Parkash Dua S/o Sh. Ganesh Dass Dua R/o House No. 356, Brahman Mandi, Rohtak." For financial assistance for repair of residential house being poor	20000	SDO (C) Rohtak
44	U.O.No. Secy./M/coop 2016/90 dt.16.12.2016	Sh Tilak Raj S/o Sh. Sansar Chand R/o House No 918/14, Killa Mohalla. Rohtak." For financial assistance for repair of residential house being poor	20000	SDO (C) Rohtak
45	U.O.No. Secy./M/coop 2016/92 dt.16.12.2016	Swami Guru Charan Dass Sewa Samiti (Regd. No. 1354) Kalanaur District Rohtak construction of rooms for use of general public."	500000	SDO (C) Rohtak
46	U.O.No. Secy./M/coop 2016/94 dt.16.12.2016	Shiksha Bharti Sr. Sec. School (Affiliation No 530606). Gohana Road Rohtak "For digitalization and maintenance of Computer Lab & Librarian."	500000	SDO (C) Rohtak
47	U.O.No. Secy./M/coop 2016/96 dt.16.12.2016	Dr. BR Ambedkar Welfare Educational Society (Regd. No. 01725), Kalanaur Distt. Rohtak. For completion of Building"	1100000	SDO (C) Kalanaur
48	U.O.No. Secy./M/coop 2016/98 dt.16.12.2016	Sh Chakravarti S/o Sh. Ishwar Singh R/o House 997/14, Killa Mohalla, Rohtak. For financial assistance for repair of residential house being poor	20000	SDO (C) Rohtak

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
49	U.O.No. Secy./M/coop 2016/100 dt.16.12.2016	Panchal Samaj Seva Samiti (Regd. No. 01730), Village Bohar, District Rohtak. For construction of Building"	500000	SDO (C) Rohtak
50	U.O.No. Secy./M/coop 2016/106 dt.16.12.2016	Sh. Sushil Madan S/o Late Pallu Ram Madan House No. 52/8, Shiva Ji Colony, Rohtak "For financial help for treatment of cardio disease."	100000	SDO (C) Rohtak
51	U.O.No. Secy./M/coop 2016/108 dt.16.12.2016	Sh. Sanjeev Kumar S/o Sh. Bhagwan Dass House No. 592/23, DLF Colony, Rohtak. "For financial help for treatment of cancer disease."	100000	SDO (C) Rohtak
52	U.O.No. Secy./M/coop 2016/64 dt.16.12.2016	Geeta Vidya Mandir (Regd. No. 11197), Vijay Colony, Shahbad Markanda District Kurukshetra. "For completion of building.	1100000	SDO (C) Shahbad
53	U.O.No. Secy./M/coop 2016/102 dt.16.12.2016	Hindu Shiksha Samiti (Regd. N. 00436). Sanskriti Bhawan, Salarpur Road, Kurukshetra For completion of Building."	1100000	SDO (C) Kurukshetra
54	U.O.No. Secy./M/coop 2016/104 dt.16.12.2016	Smt. Phoolpati W/o Udaybhan Sharma Village Baund Kalan Tehsil & District Charkhi Dadri For financial help for treatment of cancer disease."	100000	SDO (C) Charkhi Dadri
55	U.O.No. Secy./M/coop 2016/62 dt.16.12.2016	Punjabi Sabha Arora/Khatri Pinjore (Regd. No. 26). M/s Kakkar Medicine Centre, Pinjore District Panchkula For construction of building for use general public."	500000	SDO (C) Panchkula
56	U.O.No. Secy./M/coop 2016/110 dt.20.01.2017	Model School (Regd No.377), Company Bagh, Rohtak. "For development of infrastructure Library & Laboratory of the School"	1100000	SDO (C) Rohtak
57	U.O.No. Secy./M/coop 2016/114 dt.20.01.2017	Punjabi Dharamshala Samiti (Regd. No.8/2012). 324/9, Dehri Mohalla Rohtak. "For const. Of building for use of general public	500000	SDO (C) Rohtak
58	U.O.No. Secy./M/coop 2016/120 dt.30.01.2017	KCM Public School (Regd. No.00628) Village Nindana. Tehsil Meham. District Rohtak organisation of Kabaddi tournament."	200000	SDO (C) Rohtak
59	U.O.No. Secy./M/coop 2016/122 dt.30.01.2017	DAV Police Public School (Regd. No.2623/rtk/8" BOSE/2014) adjoining IIM, Sunarian, Rohtak. "For promotion of sports activities.	251000	SDO (C) Rohtak
60	U.O.No. Secy./M/coop 2016/178 dt.2.2.2017	Sh.Rinku s/o Late Sh.Sumer Singh r/o House No.91/10, Mata Darwaja, Sorgar Gali, Rohtak "For financial assistance for repair of house being poor person."	100000	SDO (C) Rohtak

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
61	U.O.No. Secy./M/coop 2016/126 dt.30.01.2017	Sh Surender Kumar S/o Sh. Attar Chand R/o H No.963. Ward No 8. Pabra Mohalla. Rohtak "For financial assistance for treatment of cancer disease being poor person	100000	SDO (C) Rohtak
62	U.O.No. Secy./M/coop 2016/128 dt.30.01.2017	Kutia Baba Braham. Dass Sewa Samiti (Regd. No. HR/RTK/2013/001960H No 512, Chota Pana Near Banke Bihari Mandir. Kalanaur, Rohtak completion of building for use of general public."	200000	SDO (C) Kalanaur
63	U.O.No. Secy./M/coop 2016/130 dt.30.01.2017	Saini Jan Kalyan Samiti (Regd. No. 43/00124), village "For Bohar, Rohtak. For completion of building for use of general public."	500000	SDO (C) Rohtak
64	U.O.No. Secy./M/coop 2016/132 dt.30.01.2017	Punjabi Dharamshala Samiti (Regd. No. 1566), # 1453/4, Near Shakti Bhawan. Dussehra Ground, Meham (Rohtak). For completion of building for use of general public.	1100000	SDO (C) Rohtak
65	U.O.No. Secy./M/coop 2016/134 dt.30.01.2017	Sh. Satywan S/o Sh. Phullar 795/12, Para Mohalla, Rohtak "For financial assistance for repair of residential house being poor person.	100000	SDO (C) Rohtak
66	U.O.No. Secy./M/coop 2016/136 dt.30.01.2017	Sh. Shyam Sehgal S/o late Sh. Jiwan Dass Schgal R/o #541/23, DIF. Colony, Rohtak "For financial help for treatment of chronic kidney disease being poor person	100000	SDO (C) Rohtak
67	U.O.No. Secy./M/coop 2016/140 dt.30.01.2017	Gaur Brahman Degree College (Regd. No. HRRTK/2013/00307), Near Mata Darwaja. Rohtak For completion of building of Science Block."	1100000	SDO (C) Rohtak
68	U.O.No. Secy./M/coop 2016/142 dt.30.01.2017	Sanatan Dharam Samiti (Regd. No. 00361) Shivaji Colony, Rohtak "For completion of community hall for use of general public."	100000	SDO (C) Rohtak
69	U.O.No. Secy./M/coop 2016/144 dt.30.01.2017	Sen Samaj Charitable Trust (Regd. No. 11166), Rana Gents Parlour Near Dhobi Ghat, Sonipat Road. Rohtak. For purchase of furniture and computers for use of general public.	500000	SDO (C) Rohtak
70	U.O.No. Secy./M/coop 2016/148 dt.30.01.2017	Maharishi Dayanand University. Rohtak For financial assistance for research work at Dr. Mangal Sen Shodh Peeth. MDU. Rohtak."	1100000	SDO (C) Rohtak
71	U.O.No. Secy./M/coop 2016/150 dt.30.01.2017	Mata Dhanpati Devi Charitable Trust (Regd. No, 690). Ram Nagar Kath Mandi, Rohtak For completion of library building & maintenance of building for use of general public	251000	SDO (C) Rohtak
72	U.O.No. Secy./M/coop 2016/152 dt.30.01.2017	Vaisya Vyayamshala Avam Gaushala (Regd. No. 18), Janta Colony Rohtak For completion of building for use of general public	500000	SDO (C) Rohtak

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
73	U.O.No. Secy./M/coop 2016/156 dt.30.01.2017	Bharat Vikas Parishad (Regd. No. 6563/2007-08) Sector Branch. Rohtak For purchase of medical equipment & medicines for dispensary	500000	SDO (C) Rohtak
74	U.O.No. Secy./M/coop 2016/158 dt.30.01.2017	Shri Sanatan Dharam Parachin Hanuman Mandir Sabha (Regd No. 29). Bada Bazar Rohtak. For completion of rooms for use of general public."	500000	SDO (C) Rohtak
75	U.O.No. Secy./M/coop 2016/160 dt.30.01.2017	Shri Nav Durga Mata Mandir (Sati Mandir) Sabha (Regd. No. 3859) Saidass Colony, Rohtak, For installation of AC & Lift at community hall for use of general public.	500000	SDO (C) Rohtak
76	U.O.No. Secy./M/coop 2016/162 dt.30.01.2017	Rama Krishna Jan Seva Samiti (Regd. No.01940), # 1100/24, Ram Nagar, Rohtak "For purchase of sewing machines for widows."	51000	SDO (C) Rohtak
77	U.O.No. Secy./M/coop 2016/164 dt.30.01.2017	Jan Sewa Sansthan (KR/RTK/2013/00163) Vardh Asharam Evam Anath Ashram Bhiwani Road. Near Drain No.8. Rohtak "For promotion of cultural activities."	51000	SDO (C) Rohtak
78	U.O.No. Secy./M/coop 2016/168 dt.30.01.2017	Kukaro Wali Ram Lila Committee (Regd. No.62/1957-58) W No.5 Gandhi Nagar, Rohtak. "For completion of Rooms."	500000	SDO (C) Rohtak
79	U.O.No. Secy./M/coop 2016/170 dt.30.01.2017	Gurudwara Guru Nanak Darbar (Regd No.103). Shivaji Colony, Rohtak "For completion of community hall for general public."	500000	SDO (C) Rohtak
80	U.O.No. Secy./M/coop 2016/174 dt.30.01.2017	Dr Bhim Rao Ambedkar Sanskriti & Shiksha Samiti (Regd. No.100/05), Village Lahli. Rohtak "For completion of community hall for use of general public."	500000	SDO (C) Rohtak
81	U.O.No. Secy./M/coop 2016/138 dt.30.01.2017	Mahasya Chandermal Paryavaran Raksha Sewa Samiti (Regd No.2245), Village Nawada Koh, PO Pali, NIT. Faridabad. "For purchase of equipments.	500000	SDO (C) Faridabad
82	U.O.No. Secy./M/coop 2016/146 dt.30.01.2017	Sachkhand Gurudwara Sabha (Regd. No SNP-337). Satnagar, Old Bus Stand, Gohana, District Sonapat "For completion of community hall for general public use	500000	SDO (C) Gohana
83	U.O.No. Secy./M/coop 2016/154 dt.30.01.2017	Shri Krishan Bhagwan Gaushala (Regd No 00400/2013) Bali Brahman, Tehsil Gohana, Distt. Sonipat. "For construction of sheds."	500000	SDO (C) Gohana
84	U.O.No. Secy./M/coop 2016/166 dt.30.01.2017	Vanvasi Kalyan Ashram Haryana (Regd. No 885/1986-87). Bajarangbali Colony, Rohtak Road. Bhiwani. "For purchase of Hostel furniture for ST students."	1100000	SDO (C) Bhiwani

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
85	U.O.No. Secy./M/coop 2016/172 dt.30.01.2017	Multan Sabha Sewa Samiti (Regd No.550), Haripur Mohalla. Jhajjar. "For purchase of Generator etc	500000	SDO (C) Jhajjar
86	U.O.No. Secy./M/coop 2016/116 dt.30.01.2017	Godhan Sewa Samiti (Regd No.HR/015/2015/013). Sankhol, Tehsil Bhadurgarh, Distt. Jhajjar. "For purchase of medicine & cattle feed"	500000	SDO (C) Bhadurgarh
87	U.O.No. Secy./M/coop 2016/176 dt.30.01.2017	Deputy Commissioner, Gurugram. "For distribution of sweets among the children on the occasion of celebration of "Republic Day."	200000	SDO (C) Gurugram
88	U.O.No. Secy./M/coop 2016/124 dt.16.02.2017	HS Music (Firm No.148), #1245-A. Sant Nagar Behind BSNL Office, Rohtak "For promotion of cultural activities.	100000	SDO (C) Rohtak
89	U.O.No. Secy./M/coop 2016/180 dt.16.02.2017	Smt. Sudesh W/o Late Sh. Gunpal #1103/31 Kamla Nagar Prit Vihar, Rohtak For financial assistance for repair of residential house being poor"	11000	SDO (C) Rohtak
90	U.O.No. Secy./M/coop 2016/182 dt.16.02.2017	Chand Ram S/o Mange Ram, VPO Makroli, Rohtak For financial assistance for the treatment being poor person	25000	SDO (C) Rohtak
91	U.O.No. Secy./M/coop 2016/184 dt.16.02.2017	Sh. Pardeep Singh S/o Late Sh. Amar Singh, Gandh Camp Bazar Rohtak "For financial assistance for repair of shop being a poor person	51000	SDO (C) Rohtak
92	U.O.No. Secy./M/coop 2016/186 dt.16.02.2017	Smt. Geeta Sharma # 1124/26, Gandhi Camp, Rohtak "For financial assistance for treatment of her child being a poor person.	21000	SDO (C) Rohtak
93	U.O.No. Secy./M/coop 2016/188 dt.23.02.2017	Paramount Convent St. See School (Aff No. 530787) Akbarpur. Dist. Ambala. "For purchase of Books & Furniture."	200000	SDO (C) Naraingarh
94	U.O.No. Secy./M/coop 2016/190 dt.28.02.2017	Sh.Sachin Kumar S/o Siri Kishan VPO Nigana, Tehsil Kalanaur, Distt. Rohtak. "For financial assistance for repair of residential house being a poor person.	100000	SDO (C) Rohtak

Allocation of Discretionary Grants sanctioned by Sh. Narbir Singh, Public Works Minister Haryana, Chandigarh for the financial year 2016-17.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.Secy/ PWM/01 dt.27.04.2016	Sant Shiromani Baba Parkash Puri Maharaj Gaushala Sewa Samiti, Village Daultabad, Distt. Gurgaon. (Regd. No.01155). “ For construction of shed/purchase of fodder.”	5,00,000/-	SDM Gurgaon
2	U.O.No.Secy/ PWM/2016/5 dt.18.05.2016	Rajinder Singh S/o Roshan Lal, VPO-Ghangota (Gurgaon). “For repair of house being a poor person.”	1,00,000/-	SDM Sohna.
3	U.O.No.Secy/ PWM/2016/9 dt.18.05.2016	Krishna Nagar Residents Welfare Society, Gurgaon. (Regd. No.HR018201300312). “For repair of roads.”	1,00,000/-	SDM Gurgaon
4	U.O.No.Secy/ PWM/2016/13 dt.18.05.2016	Matu Ram S/o Sh. Lala Ram, Village Rajpura, P.O. Sherpur, Tehsil Pataudi, Distt. Gurgaon. “For financial assistance for repairing of house being poor/needy person.”	50,000/-	SDM Pataudi
5	U.O.No.Secy/ PWM/2016/17 dt.18.05.2016	Ram Kumar Sharma S/o Matru Mal, H.No. 12, Ward No.5, Haily Mandi (Gurgaon). “For financial assistance for repairing of house being poor/needy person.”	1,00,000/-	-do-
6.	U.O.No.Secy/ PWM/2016/21 dt.18.05.2016	Swami Amar Dev Vidyalaya Trust Pataudi, Distt. Gurgaon (Regd. No.165 of 29.8.1960). “For const. of Hall.”	21,00,000/-	-do-
7.	U.O.No.Secy/ PWM/2016/29 dt.18.05.2016	Naresh Kumar S/o Sh. Pyare Lal, Village Pukharpur, P.O.Mukalwas,Tehsil Farukh Nagar, Distt. Gurgaon. “For financial assistance for repairing of house being poor/needy person.”	1,00,000/-	SDM Farukh Nagar
8	U.O.No.Secy/ PWM/2016/25 dt.18.05.2016	Meer Singh S/o Sh. Bhag Mal, Village Hasanpur, Tehsil Taoru, Distt.Nuh. “For financial assistance for repairing of house being poor/needy person.”	1,00,000/-	SDM Taoru
9	U.O.No.Secy/ PWM/2016/33 dt.30.05.2016	Govt. College for Women, Rewari. “For purchase of Library Books and for Drinking Water arrangements.”	2,00,000/-	SDM Rewari
10	U.O.No.Secy/ PWM/2016/37 dt.30.05.2016	Resident Welfare Association, Sector-1, Rewari (Regd. No. HRRWR201500347). “For repair of road/gate.”	2,00,000/-	-do-
11	U.O.No.Secy/ PWM/2016/41 dt.30.05.2016	Gram Panchayat, Masani (Rewari). “For purchase of Water Cooler.”	1,00,000/-	-do-
12.	U.O.No.Secy/ PWM/2016/45 dt.30.05.2016	Shri Krishna, Dharmarth Samiti, Rewari (Regd. No.HR017/2012/00006). “For const. of Hall for general public.”	1,00,000/-	-do-
13.	U.O.No.Secy/ PWM/2016/49 dt.30.05.2016	Nav Jyoti Sr. Sec. School, Pithrawas (Rewari) (Regd. No.190). “For purchase of books for library.”	1,50,000/-	-do-
14.	U.O.No.Secy/ PWM/2016/53 dt.30.05.2016	Govt. Middle School, Chandawas (Rewari). “For purchase of books for library/water coolers.”	2,00,000/-	-do-
15.	U.O.No.Secy/ PWM/2016/57 dt.30.05.2016	Gyan Jyoti Shiksha Samiti, Kakoria (Rewari) (Regd. No.00132). “For construction of rooms.”	2,00,000/-	-do-
16.	U.O.No.Secy/ PWM/2016/61 dt.30.05.2016	Yuva Rasht Shakti, Kakoria (Rewari) (Regd. No.341). “To promote sports activities.”	1,50,000/-	-do-
17.	U.O.No.Secy/ PWM/2016/65 dt.30.05.2016	Khushi Ram, Memorial School, Bharawas (Rewari) (Regd. No.HRRWR349). “For Library.”	1,00,000/-	-do-
18.	U.O.No.Secy/ PWM/2016/69 dt.30.05.2016	Govt. Sr. Sec. School, Masani (Rewari). “For purchase of Electrical Goods.”	3,00,000/-	-do-
19	U.O.No.Secy/ PWM/2016/73 dt.30.05.2016	S.T. Convent School, Narinyarpur (Rewri) (Regd. No.00041). “For purchase of books for library.”	50,000/-	-do-
20	U.O.No.Secy/ PWM/2016/81 dt.30.05.2016	Rezangla Trust, Rewari (Regd. No.92-R/25.4.2004). “To promote the sports/cultural activities.”	1,00,000/-	-do-
21	U.O.No.Secy/ PWM/2016/105 dt.31.05.2016	Vishvakarma Shiksha Samiti, Rewari (Regd. No.HR/RWR/2013/00057). “For repair of school building, purchase of library books, furniture etc.”	11,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
22	U.O.No.Secy/ PWM/2016/77 dt.30.05.2016	Shri Dev Vart S/o Shri Dafedar Singh, V.P.O. Ghamroj (Gurgaon). "For repair of house being a poor person."	1,00,000/-	SDM Sohna
23	U.O.No.Secy/ PWM/2016/85 dt.31.05.2016	Gram Panchayat, Fatehpur Biloch (Faridabad). "For construction of Chaupal."	11,00,000/-	SDM Ballabgarh
24	U.O.No.Secy/ PWM/2016/89 dt.31.05.2016	Sri Baba Krishan Nath Gaushala Samiti, Village Ramgarh (Sirsa) (Regd. No.214). "For nurturing of cows."	2,51,000/-	SDM Dabwali
25	U.O.No.Secy/ PWM/2016/93 dt.31.05.2016	Baba Bala Samadha Wala Gaushala, Village Ganga (Sirsa) (Regd. No.488(2002-2003). "For construction of shed and fostering of cows."	2,00,000/-	-do-
26	U.O.No.Secy/ PWM/2016/97 dt.31.05.2016	Aadigaur Brahman Yuva Sewa Samiti, Punhana, Distt. Mewat (Regn. No 00120). "For promotion of cultural/ social activities."	1,00,000/-	SDM F.Pur Jhirka
27	U.O.No.Secy/ PWM/2016/101 dt.31.05.2016	Arya Ved Parchar Mandal, Mewat (Regn. No.77/1963). "For promotion of cultural activities."	2,50,000/-	-do-
28.	U.O.No.Secy/ PWM/2016/109 dt.03.06.2016	Moon Fort Public School, Buria (Yamuna Nagar) Regd. No. M/YNR/BOSE/ENG. "For repair of building."	1,00,000/-	SDM Yamuna Nagar
29	U.O.No.Secy/ PWM/2016/113 dt.03.06.2016	Aditya Army Public School, Ujina (Nuh) Affiliation No. 530753. Distt. Nuh. "For repair of building."	1,00,000/-	SDM Nuh
30	U.O.No.Secy/ PWM/2016/117 dt.23.06.2016	Saini Sabha, Farukh Nagar (Regn. No. 00349) District Gurgaon. "For construction of rooms in Saini Dharamshala to be used by general public."	5,00,000/-	SDM Farukh Nagar
31	U.O.No.Secy/ PWM/2016/121 dt.23.06.2016	Ganpat Dharamshala, Ganpat Nagar, Rewari (Regn. No. 483 of 2007-08). " For construction works."	2,00,000/-	SDM Rewari
32	U.O.No.Secy./ PWM 2016/125 Dt. 23.06.2016	Yadav Kalyan Sabha, Rewari (Regn. No.HR/RWR/ 2013/00059). "For completion of building."	5000000	SDM REWARI
33	U.O.No.Secy./ PWM 2016/129 Dt. 01.07.2016	Dhanak Samai Uthan Sangathan (Regd.), Narnaul (Regn No. 000D7). "For construction/completion of rooms."	200000	SDM NARNAUL
34	U.O.No.Secy./ PWM 2016/137 Dt. 13.07.2016	Residents Welfare Association, Jharsa (Reg.), Jharsa & Adjoining Mohallas, sector 39, Gurgaon (Regd.No.01275 dt.26.3.2014). "For repair of roads."	100000	SDM Gurugram
35	U.O.No.Secy./ PWM 2016/ 141 Dt. 13.07.2016	The Mehak Cooperative Group Housing Society Ltd., 6/141 Plot No. 13, Sector 47, Gurgaon, Red. No. 1834 (G) 016 dt. 7.2.2006. "For repair of roads."	100000	do
36	U.O.No.Secy./ PWM 2016/ 145 Dt. 13.07.2016	Sri Sri Durga Puja Samiti, IRWO-Westend Towers, 6/145 Sector-47, Sohna Road, Gurgaon, Regd. No.DR/GGN/19 dt. 13.4.2011). "For repair of roads."	100000	do
37	U.O.No.Secy./ PWM 2016/ 149 Dt. 13.07.2016	Greenfields Residents Welfare Associaion, D-Block 5/149 Extension, D-1 to D-61, May Field Gardens, Sector 50, Gurgaon, (Reg. No. DR/GGN/28). "For repair of roads."	100000	do
38	U.O.No.Secy./ PWM 2016/ 153 Dt. 13.07.2016	K Block Sector 51, Resident Welfare Association, /153(Reg.), K-43 GF, Princeton Floors Extension, sector-51, Gurgaon, Red. No. HR/018/2015/02508. "For repair of roads."	100000	do
39	U.O.No.Secy./ PWM 2016/157 Dt. 13.07.2016	Gram Panchayat, Village-Rathiwas, Distt.-Gurgaon. "For completion of hall for whole community near St. Kabir Mandir in Village Rathiwas."	200000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
40	U.O.No.Secy./ PWM 2016/ 161 Dt. 13.07.2016	Aggarwal Sabha, Sohna, Regd. No.47/1974-75, Distt.-Gurgaon. "For construction of rooms."	500000	do
41	U.O.No.Secy./ PWM 2016/173 Dt. 21.07.2016	Udaivir s/o Sh. Nangaram, Village-Alipur, P.O. Ghamroj, Distt.-Gurgaon. "For financial assistance for repairing of house being poor/needy person."	50000	SDM Sohna
42	U.O.No.Secy./ PWM 2016/ 177 Dt. 21.07.2016	Radhey Shyam s/o Sh. Chhote Lal, 259, Ward No. 16, Old Sabzi Mandi, Sohna (Gurgaon). "For financial assistance for repairing of house being Poor/needy person."	50000	do
43	U.O.No.Secy./ PWM 2016/ 165 Dt. 21.07.2016	Prachin Arya Samaj Mandir, Ward No. 3, Prem Mohalla, Taoru, Distt.-Nuh. (Mewat). "For construction of Community hall to be used by general public"	500000	SDM Nuh
44	U.O.No.Secy./ PWM 2016/ 169 Dt. 21.07.2016	Shri Govardhan Gaushala. Village-Aata, Nuh. (Mewat). "For purchase of fodder."	100000	do
45	U.O.No.Secy./ PWM 2016/181 Dt. 21.07.2016	Tohid s/o Sh. Juhru, Village- Uton, P.O. Pathredi, Distt.-Nuh.(Mewat). "For financial assistance for repairing of house being Poor/needy person."	50000	do
46	U.O.No.Secy./ PWM 2016/ 184 Dt. 21.07.2016	Jai Singh s/o Sh. Tota Ram, 74, Ward No. 13, Rajwada Mohalla, Taoru (Nuh) Mewat. "For financial assistance for repairing of horse being Poor/needy person."	50000	do
47	U.O.No.Secy./ PWM 2016/ 188 Dt. 28.07.2016	Anup Singh S/o Sh. Narender Singh, House No. 787/23, Hira Nagar, Gurgaon. "For financial assistance for repairing of house being Poor/needy person."	50000	SDM Gurugram
48	U.O.No.Secy./ PWM 2016/ 192 Dt. 17.08.2016	Hindu Shiksha Samiti Adarsh Vidya Mandir, Near Jain High School, Circular Road Rewari (Regn. No. 917 of 1994-95). " For purchase of water cooler and ceiling fan."	100000	SDM Rewari
49	U.O.No.Secy./ PWM 2016/196 Dt. 17.08.2016	Veer Academy Education Society, Rewari. (Regn. No. HR/RWR/2015/0368 of 2015). " For purchase of books for needy/poor children."	21000	do
50	U.O.No.Secy./ PWM 2016/ 200 Dt. 17.08.2016	Genius Sanskritik Sanstha, Model Town, Rewari. (Regn. No. 19 of 13.06.2006). " For welfare of needy/poor students."	51000	do
51	U.O.No.Secy./ PWM 2016/204 Dt. 17.08.2016	Narayan Vihar Vikas Samiti, Narayan Vihar (Aker), Rewari. (Regn. No. 2576 dt. 26.2.1999). « For construction of drain system in Narayan Vihar."	51000	do
52	U.O.No.Secy./ PWM 2016/ 212 Dt. 17.08.2016	Ganpat Dharamshala, Rewari. (Regn. No. 483 dt. 5.6.2007). " For repair of hall to be used by general public"	51000	do
53	U.O.No.Secy./ PWM 2016/ 216 Dt. 17.08.2016	Apna Samaj Sangathan, House No. 821, Sector Part II, Dharuhera, Rewari. (Regn. No. HR/RWR/0182 dt. 20.03.2014). For construction of library an Toilet in Ambedkar Park to be used by general public."	150000	do
54	U.O.No.Secy./ PWM 2016/ 220 Dt. 17.08.2016	Saini Sabha, Dharuhera (Rewari) Red. No. 772/RWR/0120). " For construction of shed."	100000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
55	U.O.No.Secy./ PWM 2016/224 Dt. 17.08.2016	Gram Panchayat, Village Dungerwas. Rewari. "For purchase of water cooler and RO in Govt. Middle School, Dungerwas."	100000	do
56	U.O.No.Secy./ PWM 2016/ 208 Dt. 17.08.2016	Kapil Yadav s/o Sh. Vijay Pal, Village Tel Puri, P.O. Nanu Kalan, Tehsil Pataudi, Distt. Gurgaon. " For repair of house being a poor person."	100000	SDM Pataudi
57	U.O.No.Secy./ PWM 2016/ 249 Dt. 23.08.2016	Premier Urban Apartment Owners Association, Sector-15, Gurgaon(Reg. No. HR-018-2016-02518). " For repair of roads."	100000	SDM Gurugram
58	U.O.No.Secy./ PWM 2016/ 228 Dt. 17.08.2016	Krishan Sudama Gaushala, Village Bhalki, Distt. Narnaul at Mahendergarh. (Regn. No. OS151/NNL dt. 30.4.2015). " For purchase of cattle feed and construction of shed."	100000	SDM Narnaul at Mahendergarh
59	U.O.No.Secy./ PWM 2016/232 Dt. 17.08.2016	D.C. Faridabad "For construction construction of War Memorial Hall."	1500000	SDM Faridabad
60	U.O.No.Secy./ PWM 2016/ 208 Dt. 17.08.2016	D. C. Faridabad. " For distribution of sweets and gifts to the school children participated in the Parade."	200000	do
61	U.O.No.Secy./ PWM 2016/238 Dt. 17.08.2016	Commissioner of Police, Faridabad." For purchase of books/computers for Library in Police line.	300000	do
62	U.O.No.Secy./ PWM 2016/ 241 Dt. 17.08.2016	Om Yog Yog Sansthan (Trust) Vill.-Pali, NIT, Faridabad. Regd-4558. " For construction of building of trust."	500000	do
63	U.O.No.Secy./ PWM 2016/ 245 Dt. 23.08.2016	Ramanujan Divyang Rehabilitation and Skill Development Centre,Mitrol (Palwal).(Registration No. 017/DSWO/18.01.2016),"For welfare of disabled students"	50000	SDM Palwal
64	U.O.No.Secy./ PWM 2016/353 Dt. 31.08.2016	Resident Welfare Association, Sector-9A, Gurgaon. (Reg. No. HR-018-2013-00911. For repair of roads."	200000	SDM Gurugram
65	U.O.No.Secy./ PWM 2016/ 365 Dt. 09.09.2016	Malibu Towne Residents Welfare Association, WW-47E, Malibu Towne, Gurgaon. (Regd. No. 00792/2013. " For repair of roads."	100000	SDM Gurugram
66	U.O.No.Secy./ PWM 2016/ 373 Dt. 15.09.2016	Park View Residency Condominium Association, Gurgaon. (Regn. No. HR01-2013-00947). " For repair of roads."	100000	SDM Gurugram
67	U.O.No.Secy./ PWM 2016/ 381 Dt. 19.09.2016	Smt. Sushila W/o Late Shri Ramesh Kumar, Vill:- Hazipur (Gurgaon). « For Financial assistance for repair of house being a poor widow lady."	200000	SDM Gurugram
68	U.O.No.Secy./ PWM 2016/ 393 Dt. 28.09.2016	Aarvy Charitable Trust, Gurgaon Regn. No. 17874, Distt. Gurgaon. " For purchase of medicine for poor."	100000	SDM Gurugram
69	U.O.No.Secy./ PWM 2016/397 Dt. 14.10.2016	Smt. Varsha Yadav W/o Late Sh. Pardeep Yadav, Sector-15. Vijay Rattan Vihar, Gurgaon. " For Financial assistance for study of children being a poor widow lady."	100000	SDM Gurugram
70	U.O.No.Secy./ PWM 2016/357 Dt. 14.10.2016	Yadav Kalyan Sabha, Nangal Chaudhary (Regd. No. HRNN201400Y9), Distt. Narnaul. "For Construction of Yadav Dharamshala."	2500000	SDM Narnaul
71	U.O.No.Secy./ PWM 2016/ 377 Dt. 14.10.2016	Brahman Sabha, Palwal (Regn. No. HR-021-2013-00413), Distt. Palwal. " For promotion of cultural activities."	100000	SDM Palwal

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
72	U.O.No.Secy./ PWM 2016/ 385 Dt. 28.09.2016	Hindu Senior Secondary School, Nuh (Regn.No. 172/2009, Distt. Nuh. " For completion of building."	1100000	SDM NUH
73	U.O.No.Secy./ PWM 2016/ 361 Dt. 09.09.2016	Maharana Pratap Jayanti Samiti, Rewari (Reg.No. 0144), Distt. Rewari. " To promote social activities."	100000	SDM Rewari
74	U.O.No.Secy./ PWM 2016/ 369 Dt. 15.09.2016	Shri Shyam Sewa Vikas Mandal, Rewari (Regn. No. 1383). " For distribution of tri-cycles to the disabled."	300000	do
75	U.O.No.Secy./ PWM 2016/389 Dt. 28.09.2016	Indira Gandhi University. Meerpur (Rewari), Distt. Rewari. "For establishment of Rao Mohar Singh Chair, purchase of tractor and other equipments and for distribution of sweets to students on Foundation Day Celebration."	2500000	do
76	U.O.No.Secy./ PWM 2016/405 Dt. 14.10.2016	Gram Panchayat. Village Darauli, Distt. Rewari. " For construction of Water Tank and Hall in Darauli Ashram."	1100000	do
77	U.O.No.Secy./ PWM 2016/ 401 Dt. 14.10.2016	Sh.Sudhir Kumar S/o Sh. Laxman Dass #468/7, Partap Nagar, Gurgaon. "For financial assistance for purchase of hearing aid being a poor and deaf person."	45000	SDM Gurugram
78	U.O.No.Secy./ PWM 2016/413 Dt. 27.10.2016	Bharat Vikas Parishad, Gurgaon (Regd. No.S-2272/1963). "To organize blood donation camps and to purchase of books/uniforms for poor students."	500000	do
79	U.O.No.Secy./ PWM 2016/417 Dt. 27.10.2016	Nishtha Sanskritik Manch, Gurgaon (Regd. No. 1627/2001). "For promotion of cultural activities and purchase of books for library."	200000	do
80	U.O.No.Secy./ PWM 2016/ 429 Dt. 10.11.2016	Hind Middle School Management Society, Bainsi (Nuh), Regd. No. 190/1998-99, Distt Nuh. " For purchase of books/computer for library."	250000	SDM NUH
81	U.O.No.Secy./ PWM 2016/ 433 Dt. 10.11.2016	Ram Kumar S/o Shri Hamarain V.P.O.-Kalwari (Nuh), Distt. Nuh. " For repair of house being a poor person."	50000	do
82	U.O.No.Secy./ PWM 2016/437 Dt. 10.11.2016	Ramesh S/o Lal Chand, Village Sundh, Teh.-Taoru (Nuh), Distt. Nuh. " For repair of house being a poor person."	25000	do
83	U.O.No.Secy./ PWM 2016/441 Dt. 10.11.2016	Rohtas S/o Lal Chand, Village Sundh, Teh.-Taoru (Nuh). " For repair of house being a poor person."	25000	do
84	U.O.No.Secy./ PWM 2016/ 425 Dt. 10.11.2016	Hindhu Shiksha Samiti, Sanskriti Bhawan, Kurukshetra,(Regn. No. 00436/ 13.4.2.15), Distt. Kurukshetra. "For expenditure to be incurred on construction of building of Gita Vidya Mandir, Bhurthal Jatt, Distt. Rewari and for distribution of sweets for children participated in the function."	1131000	SDM Kurukshetra
85	U.O.No.Secy./ PWM 2016/ 449 Dt. 23.11.2016	Shaheed Evam Purv Saninik-Ardh Sainik Kalyan Samiti, Nahar, District Rewari. " For construction of Study Room and maintenance of Shahid Samarak."	1100000	SDM Kosali
86	U.O.No.Secy./ PWM 2016/ 453 Dt.23.11.2016	Deputy Commissioner, Faridabad."For expenditure to be incurred on construction of Library in Police Line, Faridabad."	300000	SDM faridabaad

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
87	U.O.No.Secy./ PWM 2016/ 445 Dt. 10.11.2016	Gram Panchayat, Village Ropar Sarai, Block Nizampur, Distt. Mahendergarh."For pavement of street from r/o Bhshamber S/o Natha to r/o Sawant S/o Mohabbat in Dhani Lodha, Village Ropar Sarai."	200000	BDPO Nizampur
88	U.O.No.Secy./ PWM 2016/ 456 Dt. 23.11.2016	Saini Sabha (Regd.), Narnaul. (Registration No.81), Distt. Mahendergarh at Narnaul. " For construction of Saini Dharamshala to be used by general public."	1100000	SDM Narnaul
89	U.O.No.Secy./ PWM 2016/ 460 Dt. 08.12.2016	Rohilla Tank Kshtriya Sabha, 1957/3, Rajiv Nagar, Gurgaon. (Reg. No. 01652)."For construction of Dharamshala building."	600000	SDM Gurugram
90	U.O.No.Secy./ PWM 2016/ 464 Dt. 08.12.2016	Senior Citizens Forum, Sector, 23, Gurgaon (HR-0182012/00151), District Gurgaon. "For purchase of books/computer/furniture for library, renovation lof Library building and to promote cultural activities."	200000	SDM Gurugram
91	U.O.No.Secy./ PWM 2016/ 476. dt.16.12.2016	Malibu Towne Residents Welfare Association, WW-47E, Malibu Towne, Gurgaon (Regd. No. 00792/2013). Distt. Gurgaon. " For maintenance of roads."	100000	SDM Gurugram
92	U.O.No.Secy./ PWM 2016/ 480 Dt. 16.12.2016	Federation Malibu Towne A Welfare Association, 33, Palmwood, Malibu Towne, Sohna Road, Gurgaon. (Regd. No. HR/018/2013/00611). Distt. Gurgaon. " For maintenance of roads."	100000	do
93	U.O.No.Secy./ PWM 2016/488 Dt.16.12.2016	Siri Shyam Giri Gaushala; Didhara (Nuh) (Regd. No. 1087), Distt. Nuh. " For purchase of fodder."	100000	SDM Nuh
94	U.O.No.Secy./ PWM 2016/468 Dt. 16.12.2016	Media Centre, Tauru (Nuh), Distt. Nuh. "For promotion of cultural activities."	50000	do
95	U.O.No.Secy./ PWM 2016/472 Dt. 16.12.2016	Maharishi Dayanand Gurukul & Gaushala, Bhadas (Nuh) Regd. No. 985, District Nuh. " For purchase of fodder."	100000	SDM F.P. Jhirka
96	U.O.No.Secy./ PWM 2016/ 492 Dt. 22.12.2016	Purvanchal Ekta Manch, Haryana (Regd. No. 9240), Distt. Gurugram. " To promote cultural activities."	100000	SDM Gurugram
97	U.O.No.Secy./ PWM 2016/ 504 Dt. 29..12.2016	Sanskritik Utsav Samiti, Sector -9A, Gurugram (Regn. No. HR018201300/890), Distt. Gurugram. " For promotion of cultural/social activities."	200000	do
98	U.O.No.Secy./ PWM 2016/536 Dt. 29..12.2016	Resident Welfare Association, Sector-51, Gurugram (Regn. No. 00399), Distt. Gurugram. " For repair of roads."	100000	do
99	U.O.No.Secy./ PWM 2016/ 544 Dt. 29..12.2016	Today Homes Blossoms 1, RWA, Mayfield Gardens, Sector-47, Gurugram (Regn. No. HR/018/2016/02800), Distt. Gurugram. " For repair of roads."	100000	do
100	U.O.No.Secy./ PWM 2016/ 548 Dt. 29..12.2016	Orchid Island Residents Welfare Sector-51, Gurugram, (Regd. Association, No. HR/018/2015/02407), Distt. Gurugram. " For repair of roads."	100000	do
101	U.O.No.Secy./ PWM 2016/ 600 Dt. 04.01.2017	Smt. Geeta W/o Late Shri Bhim Singh Village-Begampur Khatola,P.O.-Narsinghpur (Gurugram). " For repair of house being a poor widow lady."	50000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
102	U.O.No.Secy./ PWM 2016/ 508 Dt. 29.12.2016	Gau Raksha Seva Samiti, Rewari. (Regn. No. HR/RWR/2013/00093), Distt. Rewari. "For purchase of fodder."	100000	SDM Rewari
103	U.O.No.Secy./ PWM 2016/ 512 Dt. 29.12.2016	Ganpati Dharamshala Trust, Rewari (Regn. No. 11567), Distt. Rewari. " For construction of Hall for general public."	100000	do
104	U.O.No.Secy./ PWM 2016/ 516 Dt. 29.12.2016	Rezang La Trust, Rewari (Regn. No. 92-R), Distt. Rewari. "For promotion of sports/cultural activities."	100000	do
105	U.O.No.Secy./ PWM 2016/ 520 Dt. 29.12.2016	Shaheed and Purav Sainik Ardh Sainik Kalyan Samiti, Nahar(Rewari) Regn. NO. HR/017/2016/00938, Distt. Rewari. " For repair of building"	100000	SDM Kosali
106	U.O.No.Secy./ PWM 2016/ 524 Dt. 29.12.2016	World Renewal Spiritual Trust, Rewari. (Regn. No. 42210), Distt. Rewari. " For repair of hall to be used for general public."	21000	SDM Rewari
107	U.O.No.Secy./ PWM 2016/ 528 Dt. 29.12.2016	Rewari Reformer Hindi Weekly Newspaper, Rewari, (Regn. No. 42256/83). " For promotion of cultural activities."	31000	do
108	U.O.No.Secy./ PWM 2016/ 532 Dt. 29.12.2016	Shiv Ramlila Samiti, Rewari (Regn. No. DR/RWR/52), Distt. Rewari. " For promotion of cultural activities."	11000	do
109	U.O.No.Secy./ PWM 2016/ 588 Dt. 06.01.2017	Rotari club of Rewari Main Society, 248R, Model town, Rewari (Reg. No. HR-RWR-00066), Distt. Rewari "For expenditure to be incurred on social."	500000	do
110	U.O.No.Secy./ PWM 2016/ 592 Dt. 06.01.2017	District Bar Association, Rewari. " For purchase of furniture, Computer & books for library and construction of sheds on parking."	2100000	do
111	U.O.No.Secy./ PWM 2016/ 540 Dt. 29.12.2016	Haryana Adrash Naterahen Sangh, Narnaul, (Regd. No. 1237)Distt. Mahendergarh. " To organize camps for awaring the visually handicapped and to purchase of woolen sweater/blankets for poor blind persons."	200000	SDM Narnaul
112	U.O.No.Secy./ PWM 2016/ 552 Dt. 06.01.2017	Gram Panchayat, Rambass (Narnaul), Distt. Mahendergarh. "For purchase of sports items for the youths."	200000	do
113	U.O.No.Secy./ PWM 2016/ 556 Dt. 06.01.2017	Gram Panchayat, Ghatasher (Narnaul), Distt. Mahendergarh. "For purchase of sports items for the youths."	200000	do
114	U.O.No.Secy./ PWM 2016/ 560 Dt. 06.01.2017	Gram Panchayat, Ghothari (Narnaul), Distt. Mahendergarh. "For purchase of sports items for the youths."	150000	do
115	U.O.No.Secy./ PWM 2016/ 564 Dt. 06.01.2017	Gram Panchayat, Nijampur (Narnaul), Distt. Mahendergarh. "For purchase of sports items for the youths."	150000	do
116	U.O.No.Secy./ PWM 2016/ 568 Dt. 06.01.2017	Gram Panchayat, Hamidpur (Narnaul), Distt. Mahendergarh. "For purchase of sports items for the youths."	100000	do
117	U.O.No.Secy./ PWM 2016/572 Dt. 06.01.2017	Gram Panchayat, Dochana (Narnaul), Distt. Mahendergarh. "For purchase of sports items for the youths."	100000	do
118	U.O.No.Secy./ PWM 2016/ 576 Dt. 06.01.2017	Gram Panchayat, Bamanwas Nau (Narnaul), Distt. Mahendergarh. "For purchase of sports items for the youths."	100000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
119	U.O.No.Secy./ PWM 2016/ 580 Dt. 06.01.2017	Gram Panchayat, Khatoti Khurd (Narnaul), Distt. Mahendergarh. "For purchase of sports items for the youths."	100000	do
120	U.O.No.Secy./ PWM 2016/584 Dt. 06.01.2017	Gram Panchayat, Sirohi Bahali (Narnaul), Distt. Mahendergarh, "For purchase of sports items for the youths."	200000	do
121	U.O.No.Secy./ PWM 2016/ 596 Dt. 06.01.2017	Gram Panchayat, Nangal Kalia (Narnaul), Distt. Mahendergarh. "For purchase of sports items for the youths."	200000	do
122	U.O.No.Secy./ PWM 2016/ 496 Dt. 22.12.2016	Haryana State Basket Ball Association (Reg. No.956), Distt. Jind. * To promote sports activities and to organize sports tournaments."	500000	SDM Jind
123	U.O.No.Secy./ PWM 2016/ 500 Dt. 29.12.2017	Ahmed Hussain S/o Sh. Kura Khan, Village Devia Nangla, P.O. Ujina, Tehsil & Distt. Nuh. " For repair of house being poor."	100000	SDM Nuh
124	U.O.No.Secy./ PWM 2016/ 604 Dt. 20.01.2017	Smt. Soni w/o Late Sh. Ankit Gulati, Diwan Wali Gali, Shanti Nagar, Rewari. "For repair of house being a poor widow lady."	100000	SDM Rewari
125	U.O.No.Secy./ PWM 2016/ 616 Dt. 20.01.2017	District Football Association, Rewari. "For purchase of sports items."	150000	do
126	U.O.No.Secy./ PWM 2016/ 620 Dt. 20.01.2017	B.M.N. Shiksha Samiti, Jonawas (Rewari) Reg., "For purchase of Books/furniture for No. 633. library."	150000	do
127	U.O.No.Secy./ PWM 2016/624 Dt. 20.01.2017	HUDA Resident Welfare Association, Sector-4, Dharuhera (Rewari) Regd. No.87. "For const. of Boundary wall and Gate."	100000	do
128	U.O.No.Secy./ PWM 2016/628 Dt. 20.01.2017	Gyan Jyoti Shiksha Samiti, Kakroia (Rewari) Regd. No.00132. "For const. of Hall & Room."	300000	do
129	U.O.No.Secy./ PWM 2016/632 Dt. 20.01.2017	Sant Samagam Ashram Kakoriya (Rewari) Red. No. DR/RWR/65. "For purchase of Fodder &	150000	do
130	U.O.No.Secy./ PWM 2016/648 Dt. 30.01.2017	construction of Shed for Cows."	60000	do
131	U.O.No.Secy./ PWM 2016/ 652 Dt. 30.01.2017	Hitesh S/o Sultan Singh, Village-Kishangarh (Rewari). "For repair of house being a poor person."	100000	do
132	U.O.No.Secy./ PWM 2016/ 660 Dt. 30.01.2017	Sita W/o Sudesh Kumar, Ward No.24, Rewari. "For repair of house being a poor women"	400000	do
133	U.O.No.Secy./ PWM 2016/ 608 Dt. 20.01.2017	Govt. Sr. Sec. School (Boys), Rewari. "For repair of boundary wall/main gate/purchase of water cooler with R.O."	100000	SDM Rohtak
134	U.O.No.Secy./ PWM 2016/ 612 Dt. 20.01.2017	Haryana Archery Association, Rohtak, Red.No.971 "To promote archery activities and for organizing State Level Competition."	200000	SDM Nuh
135	U.O.No.Secy./ PWM 2016/636 Dt. 20.01.2017	K.L.V.Educational Social Welfare Society, Village Rathiwas (Nuh). "For purchase of books/ furniture for library."	51000	SDM Pataudi
136	U.O.No.Secy./ PWM 2016/640 Dt. 20.01.2017	Sain Dharamshala Mata Narayani Dham, Ghilawas (Gurugram). "For const. of boundary wall."	300000	SDM Gurugram

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
137	U.O.No.Secy./ PWM 2016/ 644 Dt. 30.01.2017	Baba Nayaram Dass Gaushala, (Gurugram) Reg.No.DR/GGN/140. Manesar "For purchase of fodder and const. of Sheds for Cows."	300000	do
138	U.O.No.Secy./ PWM 2016/664 Dt.30.01.2017	Ram Avtar Wrestling Centre, Sector-68, Badshahpur (Gurgaon). "For development of Sports activities"	200000	SDM Sonipat
139	U.O.No.Secy./ PWM 2016/ 656 Dt. 30.01.2017	Deputy Commissioner, Sonapat. "For distribution of sweets amongst the children participated in Republic Day Parade"	500000	SDM Rewari
140	U.O.No.Secy./ PWM 2016/667 Dt. 07.02.2017	Bal Sanskar Valley Public School, Surehli. Distt. Rewari (Regd. No.DRIRWR-66). "For purchase of sports equipments."	251000	do
141	U.O.No.Secy./ PWM 2016/679 Dt. 09.02.2017	Sunil S/o Sh. Ram Kishan V.P.O. Tauru, W-13, near PHC, Tauru (Nuh). "For financial assistance for	50000	SDM Nuh
142	U.O.No.Secy./ PWM 2016/683 Dt. 09.02.2017	repairing of house being poor/ needy person."	100000	SDM F.P. Jhirka
143	U.O.No.Secy./ PWM 2016/687 Dt. 09.02.2017	Maharishi Dayanand Arsh Gurukul Evam Guashala. Marora (Nuh) (Regn.No.DR/ MWT/04. "For purchase of fodder."	50000	SDM Nuh
144	U.O.No.Secy./ PWM 2016/695 Dt. 09.02.2017	Devi Lal S/o Tejpal, Vill. Kota Khandewla, P.O. Hasanpur (Tauru) (Nuh). "For financial assistance for repairing of house being poor/ needy person."	100000	do
145	U.O.No.Secy./ PWM 2016/ 671 Dt. 07.02.2017	Shri Shyam Giri Gaushala, Didhara (Nuh) (Regd. No. 1087). "For const. of sheds."	100000	SDM Gurugram
146	U.O.No.Secy./ PWM 2016/675 Dt. 07.02.2017	Uppal Southend Floor Owners Residents Welfare Association, S-322, Ground Floor, Uppal Southend. Sector-48-49, Sohna Road, Gurgaon. (Regd. No. HR0182-2014-9562) "For repair of roads."	100000	do
147	U.O.No.Secy./ PWM 2016/ 691 Dt. 09.02.2017	Resident Welfare Association, Palam Vihar, # 41. Sector 1-B, Block- Gurgaon (Regd. No. HR018-2015-01695). "For repair of roads."	70000	SDM Pataudi
148	U.O.No.Secy./ PWM 2016/699 Dt. 27.02.2017	Shree Hanuman Mitar Mandal Society, Haily Mandi (Gurugram). "For repair of roads."	1100000	SDM Gurugram
149	U.O.No.Secy./ PWM 2016/706 Dt. 27.02.2017	Kumaon Bharti Mandal, Maa Nanda Devi Mandir C-I, Palam Vihar, Gurgaon (Regd. No.756). "For maintenance of Dharamshala and promotion of cultural activities.*	100000	do
150	U.O.No.Secy./ PWM 2016/710 Dt. 27.02.2017	Ashiana P Block Resident Welfare Association, P. 69, Silver Crest Villas, Sector 48, Soohna Road, Gurgaon (Regd. No. 02421). "For maintenance of roads."	2100000	do
151	U.O.No.Secy./ PWM 2016/ 703 Dt. 27.02.2017	District Bar Association, Gurgaon. (Regd. No. DR/GGN-127). "For repair of building and purchase of books for library."	200000	Under secy. C.M. Ce
152	U.O.No.Secy./ PWM 2016/ 718 Dt. 09.03.2017	All India Confederation of the Blind, Plot No.3, Institutional Arca, Sector-S, Rohini, Delhi. "For promotion of educational activities."	500000	SDM Jhajjar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
153	U.O.No.Secy./ PWM 2016/ 714 Dt. 28.02.2017	Captain Umrao Singh (Victoria Cross) Society Palra (Jhajjar).Regd. No. 000694. " For promotion of sports/cultural activities."	500000	SDM Pataudi
154	U.O.No.Secy./ PWM 2016/722 Dt. 22.03.2017	Sri Baba Baldev Dass Vidya Niketan Kanya Varisth Madyamik Vidyalya, Birahara Mor, Farrukhnagar, (Regd. No. 5521/16.11.2016)."For purchase of laboratory equipments."	200000	SDM Gurugram
155	U.O.No.Secy./ PWM 2016/ 730 Dt. 22.03.2017	South City II Residents Welfare Association, 12 D 1/34, 2° floor South City II, Gurgaon, Distt. Gurugram. "For maintenance of street lights."	200000	do
156	U.O.No.Secy./ PWM 2016/734 Dt. 22.03.2017	Yog Avam Vyayam Parchar Samiti, Gurugram (Regd. No. DR/GGN/2415). " For purchase of equipments."	400000	do
157	U.O.No.Secy./ PWM 2016/734 Dt. 22.03.2017	Rashtrahit Sewa Sanghathan, 371, Sector- 14, dt. Gurgaon . (Regn. No. HR018-2013-00244. Distt. Gurugram, " For distribution of school bags, books, study material, shoes and socks to the needy/poor children."	200000	SDO Panchkula

List of Disbursing of Discretionary Grants sanctioned by Sh. Vipul Goel, Industries & Commerce, Minister f.y. 2016-2017				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. PS./IM/2016/01 dt.20.10.2016	Uttranchal Mittar Mandal (Regd. No. 443 94). 1017, Sector-18, Housing Board Colony, Faridabad. For completion of construction work of Uttranchal Bhawan i.e. electric work and doors.	400000	SDO (C) Faridabad
2	U.O.No. PS./IM/2016/05 dt.20.10.2016	Faridabad Senior Citizens Club (Regd.) Community Centre. Mandir Gurudwara Road, Sector-9 Faridabad. For Development of Sports and cultural activities	100000	SDO (C) Faridabad
3	U.O.No. PS./IM/2016/13 dt.20.10.2016	Prayas Social Welfare Society Regd. No 00533/2013). Prayas Bhawan. Mohna Road. Sector-64 Faridabad For Ballabgarh. construction of room."	500000	SDO (C) Ballabgarh
4	U.O.No. PS./IM/2016/17 dt.20.10.2016	Commissioner, Municipal Corporation. Faridabad For development of parking near Crimination Ground, Mawai	1500000	SDO (C) Faridabad
5	U.O.No. PS./IM/2016/21 dt.20.10.2016	Devki Education Social Foundation (Regd. No. 591/2016), Regd Office Bansal Plaza, Sector-19 HUDA Market near Sarvodaya Hospital. Faridabad "For development and improving training of Vocational Education in Cutting and Tailoring & Beauty Culture."	200000	SDO (C) Faridabad
6	U.O.No. PS./IM/2016/25 dt.20.10.2016	Bharat Vikas Parishad (Haryana South Prant) Office: 112, Sector 11-D. Faridabad. For development of social and culture activities	1100000	SDO (C) Faridabad
7	U.O.No. PS./IM/2016/29 dt.20.10.2016	Jan Kalyan Sanstha, Uttar Bharat. Office: 176/16-A. Faridabad, For distribution of woollen clothes to the poor students."	100000	SDO (C) Faridabad
8	U.O.No. PS./IM/2016/09 dt.20.10.2016	Aggarwal Sabha(Regd.No 745) Dharamshala Pather Ghatti, Rewari construction of Aggarwal Bhawan" Aggarwal For	1100000	SDO (C) Rewari
9	U.O.No.PS/IM-2016/37 dt.07-11.2016	Shri Vaishya Aggarwal Sabha (Regd. HR/021/2013/ 00255) Office Seth Chunni Lal Dharamshala, near Darbar Kuan, Palwal "For const. of Aggarwal Bhawan for the use of general public."	1100000	SDO(c) Palwal
10	U.O.No.PS/IM-2016/41 dt.07-11.2016	Arya Samaj Central (Regd. No.684 of 1982-83 revised No. HR/019/2016/02205) Sector 15, Faridabad. "For development of social activities like Yoga Classes, Charitable Homeopathic Dispensary. Acupressure treatment, Physiotherapy etc."	500000	SDO(c) Faridabad
11	U.O.No.PS/IM-2016/45 dt.07-11.2016	Principal, Government College, Sector-16, Faridabad. "For promotion of cultural activities."	350000	SDO(c) Faridabad
12	U.O.No.PS/IM-2016/49 dt.07-11.2016	Balmiki Ashram Dharamarth Sudhar Trust (Regd. No. 8360) M-22, Balmiki Mohalla, Gandhi Colony, Railway Road, NIT, Faridabad. "For promotion of cultural activities."	100000	SDO(c) Faridabad

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
13	U.O.No.PS/IM-2016/33 dt.07-11.2016	Hindu Vidya Niketan, School Code 1841/MWT/8/BOSE/2009) Nuh, Distt. Mewat. "For completion of school building (Rs.21.00 lac) and Rs.1.00 lac for distribution of sweets and prizes among the students."	2200000	SDO(c) Nuh
14	U.O.No.PS/IM-2016/53 dt.17-11.2016	Senior Citizen Welfare Society (Regd. No.HR/019/2013/00461), Community Centre, Sector 16, Faridabad. "For purchase of books and furniture for Library,"	200000	SDO(c) Faridabad
15	U.O.No. PS./IM/2016/57 dt.08.12.2016	Shirdi Sai Baba Temple Society (Regd. No. 319 dated 7.4.1988), Sai Dham, Sector-86, Tigaon Road, Faridabad. "For distribution of blankets/quilts and woollen clothes to the poor and down trodden persons."	2100000	SDO (C) Faridabad
16	U.O.No. PS./IM/2016/61 dt.08.12.2016	Veer Aklavya Dal (Regd. No.9), Office, House No.62. H.B.C. Colony Tigaon, Distt. Faridabad. "For purchase of office furniture and repair of office building	20000	SDO (C) Faridabad
17	U.O.No. PS./IM/2016/65 dt.08.12.2016	District Sports Officer, Faridabad. "For installation of tubewell in Sports Complex Sector-12, Faridabad.	110000	SDO (C) Faridabad
18	U.O.No. PS./IM/2016/69 dt.08.12.2016	Estate Officer, HUDA, Faridabad. "For construction of Hall for use of Senior Citizens in Community Centre, Sector 15-A, Faridabad."	1500000	SDO (C) Faridabad
19	U.O.No. PS./IM/2016/73 dt.08.12.2016	Smt. Suman Khera wife of Late Shri Sachin Khera, resident of H.No.1416, New Janta Colony, Faridabad. "For financial assistance for repair of house being poor and widow."	150000	SDO (C) Faridabad
20	U.O.No. PS./IM/2016/77 dt.23.12.2016	Shree Muni Kultaran Tirath Khel Committee (Regd. No.4559) Village Kirmach, District Kurukshetra. "For development of sports activities."	500000	SDO (C) Thanesar
21	U.O.No. PS./IM/2016/81 dt.23.12.2016	Kabir Panth Sudhar Samiti (Regd. No.1024) opposite Sannihit Sarovar, Kurukshetra "For completion of building of Community Hall for use of general public.	500000	SDO (C) Kurukshetra
22	U.O.No. PS./IM/2016/85 dt.23.12.2016	Sri Sathya Sai Seva Organisation, Haryana and Chandigarh, House No 1463, Sector-13, Kurukshetra "For completion of building of Sai Seva Centre"	1000000	SDO (C) Kurukshetra
23	U.O.No. PS./IM/2016/89 dt.23.12.2016	All India Baba Sain Bhagat Sabha @ all India Thakur Sabha (Regd. No.167), Salarpur Road, Kurukshetra "For completion of building of two rooms	500000	SDO (C) Kurukshetra
24	U.O.No. PS./IM/2016/97 dt.23.12.2016	Saini Sabha (Regd. No. HR01220 1300S63) Rewari Road, Narnaul, District Mahendergarh "For completion of building of Saini Dharamshala."	1100000	SDO (C) Narnaul
25	U.O.No. PS./IM/2016/93 dt.23.12.2016	The Sonipat Hindu Educational and Charitable Society (Regd. No.06008201400758) Office, Hindu College (Boys). Sonipat. "For development of Sports and Cultural activities.	500000	SDO (C) Sonipat

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
26	U.O.No. PS./IM/2016/101 dt.23.12.2016	Municipal Corporation, Faridabad "For completion of Saini Chaupal Building near Garhi Mohalla. Old Faridabad	500000	SDO (C) Faridabad
27	U.O.No. PS./IM/2016/130 dt.23.01.2016	Superintendent District Jail. Neemka (Faridabad). "For providing music system and other facilities to the prisoners	250000	SDO (C) Faridabad
28	U.O.No. PS./IM/2016/145 dt.23.01.2016	Yadav Kalyan Samiti (Regd. No.000308) office. Yadav Dharamshala. Sector-16, Faridabad. "For renovation of Yadav Dharamshala Building used by general public."	500000	SDO (C) Faridabad
29	U.O.No. PS./IM/2016/106 dt.23.01.2017	Deen Bandhu Sir Chhotu Ram Dharamshala Society (Regd. No.00533) Bahadurgarh Distt. Jhajjar "For completion/renovation of Chhotu Ram Dharamshala Building for use of general public."	11000000	SDO (C) Bahadurgarh
30	U.O.No. PS./IM/2016/118 dt.23.01.2017	Sant Baba Narain Singh Moni Ji Sports Club (Regd. No 83 Village Dher. Tebsit Tohana. Distt. Fatehabad "For the development of sports activities."	250000	SDO (C) Tohana
31	U.O.No. PS./IM/2016/137 dt.23.01.2017	Sarv Samaj Sewa Samiti (Regd No.00094) Kalyan Nagar, Ward No.1. Tohana Distt. Fatehabad. For completion of building of Dharamshala for use of general public and Aanganwari Centre."	500000	SDO (C) Tohana
32	U.O.No. PS./IM/2016/110 dt.23.01.2017	Shree Krishan Pranami Gaushala (Regd. No.01400) Village Rattakhera-Rajpura, Distt. Sirsa. "For purchase of fodder for cows.	200000	SDO (C) Dabwali
33	U.O.No. PS./IM/2016/122 dt.23.01.2017	Aggarwal Sabha No 229) Near Football Chowk, Ambala Cantt "For repair/renovation of Aggarwal Dharamshala.	500000	SDO (C) Ambala
34	U.O.No. PS./IM/2016/126 dt.23.01.2017	Sant Gyaneshwar Geeta Parchar Samiti (Regd) Regd. Office:509-L, Model Town, Panipat. "For completion of Nutan Ved Vidyalaya Building in Ansal Sushant City, Panipat."	1100000	SDO (C) Panipat
35	U.O.No. PS./IM/2016/149 dt.23.01.2017	Mayyar Khel Samiti (Regd. No.01906) Village and Post Office Mayyar, District Hisar. "For development of sports activities	500000	SDO (C) Hisar
36	U.O.No. PS./IM/2016/141 dt.23.01.2017	Director/Principal, Ramanujan Divyang Rehabilitation & Skill Development Centre. 72 KM Stone, Delhi Mathura Road. Mitrol, PO Aurangabad. Distt. Palwal "For distribution of sweets among the students who participated in the function of Independence day	50000	SDO (C) Palwal
37	U.O.No. PS./IM/2016/114 dt.23.01.2017	Royal Defence Academy. Building No.3, 1st Floor Badkhal Lake Chowk, NIT, Faridabad (registered with Central Board of Excise & Customs). "For development of sports and cultural activities"	150000	SDO (C) Faridabad

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
38	U.O.No. PS./IM/2016/157 dt.31.01.2017	Om Yog Sansthan (Trust) (Regd. No.4558). Village Pali Distt. Faridabad "For (Rs.5.50.000/- for const Of Mess/Kitchen for Yoga Natural and Acupressure Medical system. (ii)Rs. 51,000/- for the development of cultural activities	601000	SDO (C) Faridabad
39	U.O.No. PS./IM/2016/161 dt.31.01.2017	Rajasthan Association (Regd. No.135 dated 23.7.1980) Rajasthan Sewa Sadan. D-2/5A, Sector-10, Faridabad. "For extension of building of Rajasthan Sewa Sadan."	1100000	SDO (C) Faridabad
40	U.O.No. PS./IM/2016/153 dt.31.01.2017	President District Red Cross Society. Palwal. For establishment of Senior Citizen Club."	1500000	SDO (C) Palwal
41	U.O.No. PS./IM/2016/165 dt.31.01.2017	Shri Aggarwal Sabha (Regd. No.47/1974-75)Sohna, District Gurugram. "For completion of Community Hall building for use of general public	1100000	SDO (C) Gurugram
42	U.O.No. PS./IM/2016/169 dt.31.01.2017	Shri Sanatan Dharm Education Board (Regd OS133 dated 19.11.2014). Pull Bazar Narnaul. "For completion of building of A.S.D. Senior Secondary School Narnaul."	1100000	SDO (C) Narnaul
43	U.O.No. PS./IM/2016/173 dt.31.01.2017	Shri Balaji Sewa Samiti, Gaushala Road. Mangali (Regd. No.26, 2004/2005) Tehsil & Distt. Hisar. "For purchase of fodder for cows."	1100000	SDO (C) Hisar
44	U.O.No. PS./IM/2016/177 dt.31.01.2017	Shri Aggarsain Foundation (Regd. No.45993 of 2003). 83. Model Basti, East Park Road, Karol Bagh, New Delhi." "For const. of Museum at Agroha (Hisar)."	1100000	Under Secy. CM Cell-II
45	U.O.No. PS./IM/2016/184 dt.31.01.2017	Uttarakhand Samaj Pratinidhi Sabha Haryana (Regd. No. 166) Office: H.No.1758, Sector 9-11. Hisar." "For promotion of social and cultural activities.	250000	SDO (C) Hisar
46	U.O.No. PS./IM/2016/180 dt.31.01.2017	Vardhman Baba Jugti Nath Navyuvak Gaushala Sewa Mandal (Regd. No.00047), Village Kheri Gujjar Tehsil Gannour Distt Sonapat "For const. of cow sheds.	1100000	SDO (C) Gannaur
47	U.O.No. PS./IM/2016/134 dt.23.01.2017	Hariyana Charitable Society, Hariyana Bhawan, 40-A. Vivekanand Road, Kolkata (West Bengal) (Regd. No.53165 of 1958-59). "For construction of shed in Hariyana Bhawan, Kolkata."	1100000	Under Secy. CM Cell-II
48	U.O.No. PS./IM/2016/188 dt.17.02.2017	Prajapati Mahasangh District Faridabad (Regd.No.000960) dated 27.03.2014) Office: House No.2754, Sector-2, Milk Plant Road, Ballabgarh, Faridabad. "For promotion of social and cultural activities and campaign to stop female foeticide."	500000	SDO (C) Faridabad
49	U.O.No. PS./IM/2016/192 dt.17.02.2017	Gow Raksha Sadan (Regd. No. 168), Naharpaar, Village Mawai, Old Faridabad, Regd. Office: S.L.House, B-206-210, Nehru Ground, NIT, Faridabad. "For repair of cowsheds and purchase of fodder."	1100000	SDO (C) Faridabad
50	U.O.No. PS./IM/2016/196 dt.17.02.2017	Shri Tula Ram Geeta Vidya Mandir (Regd. run by Geeta Vidya Samiti), Pinangwa, District Nuh. "For completion of school building."	1100000	SDO (C) Punhana

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
51	U.O.No. PS./IM/2016/200 dt.23.02.2017	Shri Raju Mohan Lal son of Shri Mohan Lal, resident of House No.661/71, Gali No.8(Tiwari Halwaiwali Gali) Jawahar Colony, Faridabad "For financial assistance for repair of house being poor person.	200000	SDO (C) Faridabad
52	U.O.No. PS./IM/2016/204 dt.23.02.2017	Shri Chet Ram son of Shri Kishan Chand Shrama, village Mandkol, Tehsil & Distt. Palwal. "For financial assistance for repair of house being poor person.	200000	SDO (C) Palwal
53	U.O.No. PS./IM/2016/208 dt.06.03.2017	Ms. Geeta Sharma daughter of Shri Bhograj Sharma, resident of VPO Arruwa. Tehsil Kathumar, Distt Alwar (Rajasthan). "For financial assistance for implantation of Cochlear in right ear (Ear Surgery) for proper hearing."	200000	Under Secy. CM Cell-II
54	U.O.No. PS./IM/2016/211 dt.06.03.2017	Shri Rakesh Kumar Singhal son of Shri Suresh Chander Singhal, resident of House No. 1052, Gali No. 1, Nain Chowk, Faridabad. "For financial assistance to compensate loss occurred due to fire tragedy in his shop on 15.02.2017."	200000	SDO (C) Faridabad
55	U.O.No. PS./IM/2016/215 dt.10.03.2017	Smt. Rajpati W/o Late Shri Ishwar Singh, Village Faridpur, Tehsil Barwala, Distt. Hisar. "For financial assistance for repair of house being poor and widow lady."	200000	SDO (C) Barwala
56	U.O.No. PS./IM/2016/219 dt.10.03.2017	Sarpanch, Gram Panchayat, Mithapur. Tehsil Barara, Distt. Ambala. "For repair of bath rooms constructed near Shiv Mandir for use of general public."	50000	BDPO Saha
57	U.O.No. PS./IM/2016/223 dt.20.03.2017	Aggarsain Dharamarth Payau & Pustkalaya Samiti (Regd. No. 129/2010-11), 367/6, Anaj Mandi, Faridabad City. "For purchase of Library books & Water Coolers for use of general public."	300000	SDO (C) Faridabad
58	U.O.No. PS./IM/2016/227 dt.20.03.2017	Kiran Devi W/o Rattan Singh, H. No. 570, Prem Nagar, Bypass Road, Faridabad. " For Financial assistance for higher studies of her daughter being poor."	89000	SDO (C) Faridabad
59	U.O.No. PS./IM/2016/231 dt.20.03.2017	Chetna Welfare society, Sohna Road behind Apnaghar, F-Block, Sanjay Colony, Faridabad (Regd. No. HR/ 019/2014/ 00923). " For promotion of social & cultural activities."	100000	SDO (C) Faridabad

Allocation of Discretionary Grants sanctioned by Sh.Manohar Lal, Chief Minister, Haryana, Chandigarh for the financial year 2016-17.				
Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.CMH-1 GA/2016/3477 dt.12.04.2016	Municipal Council, Thanesar, Distt. Kurukshetra. "For purchase and installation of statue of Bharat Ratan Shri Baba Bhim Rao Ambedkar."	19,00,000/-	SDO (C) Thanesar
2	U.O.No.CMH-1 GA/2016/3861 dt.28.04.2016	Shanti Van Gopal Gaushala (Regd.), G.T. Road, Taraori, Distt.-Karnal. "For construction of sheds for storing dry & green fodder and arrangement for drinking water for cows."	11,00,000/-	SDO (C) Karnal.
3	U.O.No.CMH-1 GA/2016/3861 dt.28.04.2016	Shri Krishan Gopal Gaushala (Regd.), Gularpur Road, Village-Gonder, Distt.-Karnal. "For purchase and storing of dry fodder for the entire year."	11,00,000/-	-do-
4.	U.O.No.CMH-1 GA/2016/3861 dt.28.04.2016	Shri Krishan Gopal Gaushala (Regd.), Gaushala Road, Nissing, Distt.-Karnal. "For purchase and storing of dry fodder for the entire year."	11,00,000/-	-do-
5.	U.O.No.CMH-1 GA/2016/3861 dt.28.04.2016	Manav Sewa Charitable Society (Regd.), Gonder, Distt.-Karnal. "For establishing Community Radio Centre and Swami Vivekanand E-Library in Gram Uday Bhawan in Village-Gonder, Distt.-Karnal."	21,00,000/-	-do-
6.	U.O.No.CMH-1 GA/2016/3861 dt.28.04.2016	District Child Welfare Council, Karnal. "For running Science Bus in Karnal by society for promotion of Science and Technology in India."	11,00,000/-	-do-
7.	U.O.No.CMH-1 GA/2016/3875	SMB Gita Senior Secondary School, Kurukshetra. "For completion of Multi-purpose Hall building in the school."	50,00,000/-	SDO(C) Kurukshetra.
8	U.O.No.CMH-1 GA/2016/4574	Gurjar Kanya Vidya Mandir, Devdhar, Distt. Yamuna Nagar. "For construction of school building."	50,00,000/-	SDO(C) Yamuna
9	U.O.No.CMH-1 GA/2016/4673 dt.26.05.2016	Samast Viklang Aur Vidhya Vridh Janhit Society (Regd.) VPO Nagla Roran, Tehsil Indri, Distt. Karnal. "For purchase of 60 sewing machines for Sewing Centre for providing free training to poor girls and women."	2,00,000/-	SDO (C) Indri
10	U.O.No.CMH-1 GA/2016/4759 dt.27.05.2016	Shri Balaji Sankat Mochan Dham, Village Dangra, Tehsil Tohana, Distt. Fatehabad (Haryana). "For construction of Tin-shed in Dharamshala at village Dangra."	10,00,000/-	SDO (C) Tohana
11	U.O.No.CMH-1 GA/2016/4763 dt.27.05.2016	"Gyan Chakra-Think Tank" Headquarters Western Command, IW Branch, Chandimandir-134107 (Haryana). "To undertake intellectually stimulating activities like research, lecturers, seminars etc."	5,00,000/-	SDO (C) Panchkula
12	U.O.No.CMH-1 GA/2016/4768 dt.27.05.2016	Dr. Bheem Rao Ambedkar Charitable Society (Regd. No.80), Ambedkar Puram, Behind Gaba Hospital, Yamuna Nagar." "For construction of training centre, library and administrative block at 1st floor."	21,00,000/-	SDO (C) Yamuna Nagar
13	U.O.No.CMH-1 GA/2016/4773 dt.27.05.2016	Bhagwan Dev Yog Ashram Dharmarth Trust, VPO Kankdoli Dham, Distt. Bhiwani. "For completion of Haridwar Ashram at Bhiwani for Yoga activities."	11,00,000/-	SDO (C) Bhiwani
14	U.O.No.CMH-1 GA/2016/4995 dt.15.06.2016	Sh. Jitender Kumar Jha, O-block, H.No.377-D, Sourabh Vihar, Jaitpur, Badarpur, New Delhi-110044. "For financial assistance for higher education of his son being	75,000/-	Under Secretary, CM Cell-II to
15	U.O.No.CMH-1 GA/2015/5016 dt. 15.06.2016.	Balmiki Sabha (Regd.) VPO Chang, Distt.-Bhiwani. "For construction of building for library."	5,00,000/-	SDO(C) Bhiwani.
16	U.O.No.CMH-1 GA/2015/5016 dt. 15.06.2016.	Pragati Shiksha Samiti, VPO Baliali, Distt.-Bhiwani. "For purchase of computers."	8,00,000/-	-do-
17.	U.O.No.CMH-1 GA/2015/5016 dt. 15.06.2016.	Ishu Vibhu Shiksha Society, 358, Gali Almal Naya Bazar, Bhiwani. "For purchase of Sewing Machines and running Tailoring Centre for poor Girls."	7,00,000/-	-do-
18.	U.O.No.CMH-1 GA/2015/5016	Smt. Sunita W/o Sh. Naresh, Pana Mamnan, VPO Kharak Kalan, Distt.- Bhiwani. "For financial assistance	50,000/-	-do-
19.	U.O.No.CMH-1 GA/2015/5016	Sh. Roshan S/o Sh. Birkhu (Nai) Pana Mamnan, VPO Kharak Kalan, Distt.- Bhiwani. "For financial assistance	50,000/-	-do-
20.	U.O.No.CMH-1 GA/2015/5016	Smt. Bala w/o Late Sh. Balia Balmiki, Vill.-Kharak Kalan, Pana Khadyan, Distt.- Bhiwani. "For financial	50,000/-	-do-
21.	U.O.No.CMH-1 GA/2015/5016	Smt. Anita W/o Late Sh. Vinod Dhanak, VPO-Kharak Kalan, Pana Mamnan, Distt.- Bhiwani. "For financial	1,00,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
22.	U.O.No.CMH-1 GA/2015/5016 dt. 15.06.2016.	Smt. Kusum W/o Late Sh. Ranbir Rajpoot, Pana Rajan VPO Kharak Kalan, Distt.- Bhiwani. "For financial assistance for treatment of her son (Lungs disease) being a poor widow."	50,000/-	-do-
23.	U.O.No.CMH-1 GA/2015/5016 dt. 15.06.2016.	Sh. Kala urf Sunder S/o Sh. Kartar (Shyami) VPO Kharak Khurd. Distt. Bhiwani. "For financial assistance for his treatment (T. B. patient) being a poor." Substituted Smt. Saroj W/o Late Sh. Sunder Singh VPO Kharak Khurd, Distt. Bhiwani. "For financial assistance for the expenses incurred on the treatment of her late husband (T. B. patient who died due to illness) being a poor widow."	50,000/-	-do-
24.	U.O.No.CMH-1 GA/2015/5016	Smt. Meera w/o Late Sh. Satbir (Rajpoot), Pana Mamnan, VPO Kharak Kalan, Distt Bhiwani. "For	50,000/-	-do-
25.	U.O.No.CMH-1 GA/2015/5016	Smt. Nirmala W/o Sh. Mahi Pal urf Pali Balmiki, Pana Mamnan, VPO Kharak Kalan, Distt Bhiwani. "For	1,00,000/-	-do-
26.	U.O.No.CMH-1 GA/2015/5016 dt. 15.06.2016.	Smt. Sajna W/o Late Sh. Dharma Rajpoot, Pana Khadyan, VPO Kharak Kalan, Distt.- Bhiwani. "For financial assistance for repair of house being a poor."	50,000/-	-do-
27.	U.O.No.CMH-1 GA/2015/5016 dt. 15.06.2016.	Smt. Nirmala W/o Sh. Naresh, VPO Riware Khera, Distt.- Bhiwani. "For financial assistance for repair of house being a poor."	50,000/-	-do-
28.	U.O.No.CMH-1 GA/2015/5033	Miss Deepika D/o Sh. Ramesh Chand, V.P.O.-Jhal, Tehsil-Kosli, Distt.-Rewari. "For financial assistance of	9,00,000/-	SDO(C) Kosli.
29	U.O.No.CMH-1 GA/2016/5122 dt.22.06.2016	D.C. Yamuna Nagar. "For financial assistance to Kumari Supreet D/o Dr. A.J. Shandilya R/o Sant Balwant Singh Gurjer Sanskrit College Campus, Kapalmochan, Bilaspur, Distt.-Yamuna Nagar for completion of her MBA studies being a poor."	2,00,000/-	SDO(C) Bilaspur.
30	U.O.No.CMH-1 GA/2015/5126 dt. 22.06.2016.	Gau Manav Sewa Trust, (Regd.) 88/2, Adarsh Nagar, Malerna Road, Ballabgarh, Faridabad (Haryana). "For construction of Shed and interlocking tiles in Gaushala in Uncha Gaon."	21,00,000/-	SDO(C) Ballabgarh.
31	U.O.No.CMH-1 GA/2016/5226 dt.27.06.87 2016	Akhil Bhartiya Maharshi Dayanand Gaushala, Bainsi 124514 (Maham Chaubisi), Distt. Rohtak (Haryana). "For const. of shed and arrangement of drinking water in Gaushala."	5,00,000/-	SDO(C) Rohtak.
32	U.O.No.CMH-1 GA/2016/5346 dt.4.07. 2016	Smt. Santosh Bakshi R/o H.No.114/81, Idgah Road, Gurudwara Khatrian, Ambala Cantt, Distt. Ambala (Haryana). "For the financial assistance for repair of house being a poor."	5,00,000/-	SDO(C) Ambala
33	U.O.No.CMH-1 GA/2016/5350	Gita Niketan Awasiya Vidyalaya, Kurukshetra-136118 (Haryana). "For construction of additional building of	50,00,000/-	SDO (C) Kurukshetra
34	U.O.No.CMH-1 GA/2016/5588 dt.13.07. 2016	Baba Bihari Dass Aadarsh Gaushala and Jan Kalyan Samiti Pai, Tehsil-Pundri, Distt.-Kaithal. "For purchase of Fodder."	1,00,000/-	SDO(C), Pundri. Substituted SDO(C) Kaithal
35.	U.O.No.CMH-1 GA/2016/5588 dt.13.07. 2016	Keshav Gaushala Seva Samiti, VPO Karora, Tehsil-Pundri, Distt.-Kaithal. "For purchase of Fodder."	2,00,000/-	-do-
36.	U.O.No.CMH-1 GA/2016/5588 dt.13.07. 2016	Mahadev Gau Seva Trust, VPO Teontha, Tehsil-Pundri, Distt.-Kaithal. "For purchase of Fodder."	1,00,000/-	-do-
37.	U.O.No.CMH-1 GA/2016/5588 dt.13.07. 2016	Sri Krishan Gaushala Seva Samiti, VPO Dhand, Tehsil-Pundri, Distt.-Kaithal. "For purchase of Fodder."	1,00,000/-	-do-
38.	U.O.No.CMH-1 GA/2016/5588 dt.13.07. 2016	Sri Nathji Gau Seva Trust, VPO Fatehpur, Tehsil-Pundri, Distt.-Kaithal. "For purchase of Fodder."	1,00,000/-	-do-
39.	U.O.No.CMH-1 GA/2016/5588 dt.13.07. 2016	Punjabi Yuva Sabha, Fatehpur Pundri, Punjabi Dharamshala, Pundri, Tehsil-Pundri, Distt.-Kaithal. "For purchase of computers for poor girl children."	1,50,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
40.	U.O.No.CMH-1 GA/2016/5588 dt.13.07. 2016	Gram Panchayat Pharal, Tehsil-Pundri, Distt.-Kaithal. “For construction of Balmiki Community Hall near Balmiki Temple in Village Pharal.”	8,00,000/-	-do-
41.	U.O.No.CMH-1 GA/2016/5588 dt.13.07. 2016	Gram Panchayat Pharal, Tehsil-Pundri, Distt.-Kaithal. “For construction of IPB street from Kheri Matrawa Road to the house of Sh. Sahib Singh Rana and Sh. Rajinder Rana.”	2,96,000/-	-do-
42.	U.O.No.CMH-1 GA/2016/5588 dt.13.07. 2016	Sh. Sita Ram S/o Sh. Rameshwar Dutt, Brahman Mohalla, VPO Sanch, Tehsil-Pundri, Distt.-Kaithal. “For higher education of children being a very poor.”	1,00,000/-	-do-
43.	U.O.No.CMH-1 GA/2016/5588 dt.13.07. 2016	Sh. Desh Raj S/o Sh. Babu Ram, Brahman Mohalla, near old bus stand , VPO Pai, Tehsil-Pundri, Distt.-Kaithal. “For his treatment and education of his children being a very poor.”	1,00,000/-	-do-
44.	U.O.No.CMH-1 GA/2016/5588 dt.13.07. 2016	Sh. Karam Singh S/o Sh.Fateh Singh, Mohalla, Garhi Bairagi, VPO Fatehpur, Tehsil-Pundri, Distt.-Kaithal. “For treatment of kidney and education of children being a very poor.”	1,00,000/-	-do-
45.	U.O.No.CMH-1 GA/2016/5588 dt.13.07. 2016	Gram Panchayat, Pabnawa, Tehsil Pundri, Distt.-Kaithal. “For completion of Dhiman Chaupal.”	6,00,000/-	-do-
46.	U.O.No.CMH-1 GA/2016/5588 dt.13.07. 2016	Varishth Nagrik Samiti, VPO Fatehpur, Tehsil Pundri, Distt.-Kaithal. “For construction of rooms in Varidh Aashram at Fatehpur.”	2,54,000/-	-do-
47.	U.O.No.CMH-1 GA/2016/5588 dt.13.07. 2016	Smt. Poonam Devi W/o Sh. Parmod Kumar, H. No.168, Near Gopi Das Temple, Ward No.9, Pundri, Distt.-Kaithal. “For treatment of Hepatitis (both mother and daughter) being a very poor.”	1,00,000/-	-do-
48.	U.O.No.CMH-1 GA/2016/5604 dt.13.07. 2016	Haryana Valmiki Mahasabha (Regd.), Camp. Office: Bhagwan Valmiki Bhawan, Sector-12A, Panchkula. “For construction of library Hall in Valmiki Bhavan at Panchkula.”	20,00,000/-	SDO(C) Panchkula.
49	U.O.No.CMH-1 GA/2016/5690 dt.15.07.2016	Dr. Bhim Rao Ambedkar Sewa Samiti, Vill. Kheri Battar, Tehsil Charkhi Dadri, Distt. Bhiwani. “For installation of Statue of Dr. B.R. Ambedkar.”	1,00,000/-	SDO (C), Charkhi Dadri
50	U.O.No.CMH-1 GA/2016/5690 dt.15.07.2016	DRK School, Charkhi Dadri, Distt. Bhiwani. “For construction of Shed.”	5,00,000/-	-do-
51.	U.O.No.CMH-1 GA/2016/5690 dt.15.07.2016	Guru Goreksh Nath Parmarth Aushdhalya, Charkhi Dadri, Distt. Bhiwani. “For purchase of Eye Drops and Spectacles for free distribution to poor people.”	1,00,000/-	-do-
52.	U.O.No.CMH-1 GA/2016/5690 dt.15.07.2016	Gram Panchayat Changrod, Tehsil Charkhi Dadri, Distt. Bhiwani. “For purchase of Dustbins.”	1,00,000/-	-do-
53.	U.O.No.CMH-1 GA/2016/5690 dt.15.07.2016	Dalit Samaj Yuva Sangathan (Regd.) Bawani Khera, Tehsil & Distt. Bhiwani. “For setting up of Computer Centre/Coaching Centre for BPL and SCs and BCs students.”	8,00,000/-	SDO (C), Bhiwani
54	U.O.No.CMH-1 GA/2016/5690 dt.15.07.2016	Ujjawal Jagrity Manch (Regd.), Charkhi Dadri, Distt. Bhiwani. “For construction of a Hall for social activities.”	6,00,000/-	SDO (C), Charkhi Dadri
55	U.O.No.CMH-1 GA/2016/5690 dt.15.07.2016	SDE, DHBVNL, Badhra, Tehsil Badhra, Distt. Bhiwani. “For purchase of wires, transformers, poles etc. for providing electricity in SC Dhani.”	1,75,000/-	-do-
56	U.O.No.CMH-1 GA/2016/5746 dt.19.07. 2016	Shree Shanidham Trust, 329, Asola, Fatehpur Beri, Mehrauli, New Delhi-110074. “For providing education to the poor and orphan children at Ashwasan Baal Gram, Alawas, Distt.-Pali (Rajasthan) being run by Trust.	21,00,000/-	Under Secy. (CM Cell –II) to Govt. of Haryana.
57	U.O.No.CMH-1 GA/2016/5873 dt.22.07. 2016	Balmiki Dharam Parishad (Regd.), Haryana, Near Railway Station, Ram Nagar, Karnal. “For completion of Balmiki Dharamshala.”	5,00,000/-	SDO(C), Karnal.
58	U.O.No.CMH-1 GA/2016/5873 dt.22.07. 2016	Maharshi Balmiki Ambedkar Yuva Chetna Mandal (Regd.), Vill.-Kachhwa, Distt.-Karnal. PIN-132001. “For construction of Boundary Wall of Dharamshala at Kachhwa.”	5,00,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
59	U.O.No.CMH-1 GA/2016/5961 dt.27.07. 2016	Ashok Vihar Phase-3 East Development Committee (Regn. No.DR/GGN/126, Year 2011-12) H. No.2, Gali No.4, Ashok Vihar, Phase-3, Gurgaon, (Haryana). “For i) Organizing sports activities and purchase of sports equipments.	26,00,000/-	SDO(C) Gurgaon.
		ii) Organizing Health Camps and free distribution of medicines to poor.		
		iii) For distribution of clothes and books to the needy poor persons.”		
60	U.O.No.CMH-1 GA/2016/5961 dt.27.07. 2016	Om Sai B-Block Samiti, (Regn. No. 1399 Year 2014) H.No. B-47/5, Block Sheetla Colony, Gurgaon (Haryana). “For i) Organizing cultural events.	25,00,000/-	-do-
		ii) Organizing Health Camps and free distribution of medicines to poor.		
		iii) For distribution of clothes and books to the needy poor persons.”		
61.	U.O.No.CMH-1 GA/2016/6220 dt.04.08. 2016	Shri Krishan Gopal Go-Sewa Sadan Sabha (Regd.) Kaithal Road, Cheeka-136034, District Kaithal (Haryana). “For repair of Cow-shed, construction of water tank and repair of boundary wall of Gaushala.”	11,00,000/-	SDO(C), Guhla
62	U.O.No.CMH-1 GA/2016/6229 dt.08.08. 2016	Acharyakulam, (School Code 57334), Patanjali Yogpeeth Phase-II, P.O. Patanjali Yogpeeth, N.H.-58, Haridwar-249405, Uttarakhand. “For promotion of cultural activities.”	85,000/-	Under Secy. (CM Cell –II) to Govt. of Haryana.
63	U.O.No.CMH-1 GA/2016/6233 dt.08.08. 2016	Gurukul Kishangarh- Ghasera, (School Code 20779) P.O. Bikaner, Distt.-Rewari-123401 (Haryana). “For promotion of cultural activities.”	55,000/-	SDO(C), Rewari.
64	U.O.No.CMH-1 GA/2016/6237 dt.08.08. 2016	“Ashiana” Children’s Home, Sector-16, Panchkula-134109. “ For promotion of cultural activities.”	1,05,000/-	SDO(C), Panchkula
65	U.O.No.CMH-1 GA/2016/6281 dt.10.08. 2016	Hindu Shiksha Samiti (Regn. No. 4302), Sanskriti Bhawan, Geeta Niketan Aawasiya Vidyalaya Parishar, Salarpur Marg, Tehsil Thanesar, Kurukshetra (Haryana).	11,00,000/-	SDO (C), Thanesar
		“For completion of Hall in Geeta Vidya Mandir, Purkhas (Sonepat).”		
66	U.O.No.CMH-1 GA/2016/6281 dt.10.08. 2016	Kala Evam Sahitya ki Akhil Bhartiya Sanstha, Sanskar Bharati (Regn. No. 2117, Year 1999-2000), Crazy Offset Printers, Dayanand Colony, Salarpur Road, Kurukshetra – 136118 (Haryana). “For organizing cultural activities.”	5,00,000/-	-do-
67.	U.O.No.CMH-1 GA/2016/6374 dt.11.08. 2016	Shri Navneet Kukreja, R/o House No.254/29, Maharana Pratap Gali, Chakrawati Mohalla, Kurukshetra (Haryana). “For Financial assistance for treatment of “Thalassemia Major” of his daughter (Miss Diya Kukreja) being poor.”.	10,00,000/-	-do-
68.	U.O.No.CMH-1 GA/2016/6385 dt.11.08. 2016	Shri Sahil Wadhwa S/O Shri Nand Lal Wadhwa, R/O H.No.296, Sec-2, Masita House, Kurukshetra (Haryana). “For Financial assistance for fixing of artificial lower limbs (both) being poor.”	8,00,000/-	-do-
69.	U.O.No.CMH-1 GA/2016/6286 dt.10.08. 2016	Satguru Kabir-Panth Sudhar Sabha (Registration No. 1118), Near Geeta High School, Taraori, Tehsil Nilokheri, District Karnal. “For completion of Hall in Taraori for use of all communities.”	5,00,000/-	SDO (C), Nilokheri
70	U.O.No.CMH-1 GA/2016/6290 dt.10.08. 2016	Sai Dham Sewa Samiti (Registration No. 134), Sai Mandir Road, Naraingarh, Distt. Ambala. “For Completion of Hall for use of all communities.”	2,00,000/-	SDO (C), Naraingarh
71	U.O.No.CMH-1 GA/2016/6290 dt.10.08. 2016	New Aadarsh Senior Secondary School (Registration 1066), Village Ambli, Naraingarh, Distt. Ambala. “For Completion of Hall for student and for purchase of water coolers.”	1,00,000/-	-do-
72.	U.O.No.CMH-1 GA/2016/6290 dt.10.08. 2016	Ahluwalia Sabha (Registration No. 126), Naraingarh, Distt. Ambala. “For Completion of Hall in Dharamshala for use of all communities.”	2,50,000/-	-do-
73.	U.O.No.CMH-1 GA/2016/6290 dt.10.08. 2016	Mohan Lal Upkarak Trust (Registration No. 1201, dt. 25.08.1967), Naraingarh, Near Telephone Exchange, Naraingarh, Distt. Ambala. “For Completion of Hall for use of all communities.”	5,00,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
74.	U.O.No.CMH-1 GA/2016/6290 dt.10.08. 2016	Gram Panchayat, Village –Pulewala, Tehsil - Naraingarh, Distt. Ambala. “For Construction of Firdi of Village Pulewala.”	10,00,000/-	-do-
75.	U.O.No.CMH-1 GA/2016/6290 dt.10.08. 2016	Gram Panchayat,Village Rancheri, Block Shahzadpur, Tehsil Naraingarh, Distt. Ambala. “For Completion of Hall in Shri Guru Ravidass Mandir for use of all communities.”	2,50,000/-	-do-
76.	U.O.No.CMH-1 GA/2016/6290 dt.10.08. 2016	Gurudwara Mata Sahib Kaur Ji, Pooja Vihar, Ambala Cantt. “For Completion of Hall in Pooja Vihar, Ambala Cantt. for use of General Public.”	5,00,000/-	SDO (C), Ambala
77	U.O.No.CMH-1 GA/2016/6300 dt.10.08. 2016	Haryana Sports Welfare Association (Registration No. 67), H.No.213, Sector – 16, Panchkula –134113 (Haryana). “For purchase of sports equipments.”	1,00,000/-	SDO (C), Panchkula
78	U.O.No.CMH-1 GA/2016/6304 dt.10.08. 2016	Gram Panchayat, Village Mangali Kalan, Distt. Hisar. “For completion & decoration of Saheedi Samarak in Vill. Mangali Kalan.”	11,00,000/-	SDO (C), Hisar
79	U.O.No.CMH-1 GA/2016/6304 dt.10.08. 2016	Kasturi Memorial Trust (Regn. No. 3471) Village Mangali Kalan, Distt. Hisar. “For Completion of Hall for use of all communities.”	5,00,000/-	-do-
80.	U.O.No.CMH-1 GA/2016/6304 dt.10.08. 2016	Maharaja Shoorsain Saini Welfare Society (Regn. No. 01771), Ward No.-6, Mohalla Sainian, Barwala, Hisar. “For Completion of Hall in Saini Choupal for use of all communities.”	5,00,000/-	SDO (C), Barwala
81	U.O.No.CMH-1 GA/2016/6310 dt.10.08. 2016	Saini Sabha (Regn. No. 00661),Pataudi, District Gurgaon (Haryana). “For Completion of Saini Chaupal for use of all communities.”	5,00,000/-	SDO (C), Pataudi.
82	U.O.No.CMH-1 GA/2016/6314 dt.10.08. 2016	Maharaja Soor Saini Dharamshala Samiti (Regn. No. 416/14), Ward No. 1, Near Ramsar Municipal Park, Safidon, Distt. Jind, Haryana. “For Completion of Maharaja Soor Saini Dharamshala.”	11,00,000/-	SDO (C), Safidon.
83	U.O.No.CMH-1 GA/2016/6318 dt.10.08. 2016	Saini Rastriya Panchayat (Regn. No. 00101), Distt. Yamuna Nagar, Main Office: 10-B, Sanjay Vihar, Govindpura, Yamuna Nagar-135001 (Haryana). “For Completion of Hall for use of all communities.”	5,00,000/-	SDO (C), Jagadhri.
84	U.O.No.CMH-1 GA/2016/6378 dt.11.08. 2016	Shri Chetan Dass Gosanvardhan Sansthan (Reg. No.00150), Sangel- Ujina, Distt. Mewat (Haryana). “For construction of two tin sheds in Gaushala in village Sangel- Ujina.”	21,00,000/-	SDO (C), Nuh
85	U.O.No.CMH-1 GA/2016/6382 dt.11.08. 2016	“TRESATH SAMMAN PURSKAR”, 63 Cavalry, PIN-912663, C/o 56 A.P.O., Khasa Cantt/Amritsar. “For Diamond Jubilee Celebration of 63 CAVALRY.”	5,00,000/-	Under Secretary (CM Cell-II) to Govt. Harvana.
86	U.O.No.CMH-1 GA/2016/6525 dt.17.08. 2016	Smt. Archana W/o Late Sh. Manoj Sharma, R/o Ward No.3, opposite Arya Samaj School, Mandi Dabwali, Distt.-Sirsa, Haryana. “To compensate the death of her husband in an accident, being poor widow.”	5,00,000/-	SDO (C), Dabwali.
87	U.O.No.CMH-1 GA/2016/6565 dt.22.08. 2016	World Renewal Spiritual Trust, Karnal, Near Sai Mandir behind Sector-7, Nirmal Vihar, Karnal. (Haryana). “For promotion of Cultural Activities and organizing Seminars on Female Foeticide.”	11,00,000/-	SDO (C), Karnal
88	U.O.No.CMH-1 GA/2016/6614 dt.23.08. 2016	Bhagwan Valmiki Jan Kalyan Sangh (Regd.) Karnal., (Haryana), Head Office : House No.1226, Sector- 9, Urban Estate, Karnal. “For construction of Bhagwan Valmiki Bhavan at Karnal.	20,00,000/-	-do-
89.	U.O.No.CMH-1 GA/2016/6570 dt.22.08. 2016	District Bar Association (Regd.), Kaithal. “For installation of lift and CCTV cameras in lawyers chambers compound.”	50,00,000/-	SDO (C), Kaithal
90	U.O.No.CMH-1 GA/2016/6570 dt.22.08. 2016	District Bar Association (Regd.), Kaithal. “For installation of ACs, Furniture, Books, Computers and Infrastructure in Bar Library and Bar Room.”	40,00,000/-	-do-
91.	U.O.No.CMH-1 GA/2016/6570 dt.22.08. 2016	District Bar Association (Regd.), Kaithal. “For installation of water cooling & Water Treatment Plant in lawyers Chambers Compound.”	10,00,000/-	-do-
92.	U.O.No.CMH-1 GA/2016/6920 dt.02.09. 2016	Smt. Saroj W/o Late Sh. Satish Kumar R/o Village Bishanpura, Tehsil & Distt.- Jind. “For financial assistance for repair of house and education of her children being a poor widow.”	2,00,000/-	SDO (C), Jind.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
93	U.O.No.CMH-1 GA/2016/6920 dt.02.09. 2016	Smt. Rajbala W/o Late Sh. Baljit Singh R/o V.P.O. Kharakramji, Tehsil & Distt.- Jind. "For financial assistance for repair of house and education of her children being a poor widow."	2,00,000/-	-do-
94.	U.O.No.CMH-1 GA/2016/7024 dt.06.09. 2016	Saraswati Vidya Mandir, Mandi Dabwali-125104, District-Sirsa(Haryana). "For construction of Hall in Saraswati Vidya Mandir, Mandi Dabwali."	10,00,000/-	SDO (C), Dabwali.
95	U.O.No.CMH-1 GA/2016/7028 dt.06.09. 2016	Shaheed Udham Singh Memorial Society, (Regd. No. 246), Shahabad Markanda-136135, Distt.-Kurukshetra (Haryana). "For construction of Memorial Hall at Shahabad."	21,00,000/-	SDO (C), Shahabad.
96	U.O.No.CMH-1 GA/2016/7707 dt.17.10.2016	Mahashya Chandermal Paryavaran Raksha Sewa Samiti (02245), N.K.-160, Vill. Nawada Koh, P.O. Pali, Faridabad.	21,00,000/-	SDO (C), Faridabad
		"1. For purchase of one Bucket Machine for free sewer desilting. (Rs.6,00,000/-)		
		2. For purchase of one Water Tanker with Tractor for free water supply and watering plants.(Rs.6,00,000/-)		
		3. For purchase of three Small Tractors with Trollies for free door to door garbage collection.(Rs.9,00,000/-)		
97	U.O.No.CMH-1 GA/2016/7711 dt.17.10.2016	Sant Kabir Siksha Samiti Dhanak Samaj, Haryana (Regd. 795), Sant Kabir Hostel, Rajgarh Road, Hisar. "For construction of Kabir Bhawan and completion of Kabir Hostel."	21,00,000/-	SDO (C), Hisar
98	U.O.No.CMH-1 GA/2016/7716 dt.17.10.2016	Shri Jain Swetamber Tera Panthi Sabha (Regd.), Dharsul Kallan, Tohana, Distt. Fatehabad. "For construction of Bhawan."	5,00,000/-	SDO (C), Tohana.
99	U.O.No.CMH-1 GA/2016/7716 dt.17.10.2016	Baba Banda Bahader Sewa Samiti, Ram Nagar, Tohana, Distt. Fatehabad. "For construction of Hall and Welcome Gate."	11,00,000/-	-do-
100.	U.O.No.CMH-1 GA/2016/7716 dt.17.10.2016	Aadhi Dharm Samaaj 'Aadhs' Bharat, Tohana, Distt. Fatehabad. "For construction of Hall and Varanda."	5,00,000/-	-do-
101.	U.O.No.CMH-1 GA/2016/7722 dt.17.10.2016	Parbandhak Committee Kamboj Dharamshala, Kurukshetra (Haryana), Plot No.8, Near Sannihit Sarovar, Thanesar, Kurukshetra. "For construction of Kamboj Dharamshala in Kurukshetra."	21,00,000/-	SDO (C), Thanesar.
102	U.O.No.CMH-1 GA/2016/7798 dt.18.10.2016	D.A.V. College for Girls, Jagadhri Road, Yamuna Nagar. "For participation of students in the Indo-Mauritius Cultural FEST-16 at Mauritius."	5,00,000/-	SDO (C), Jagadhri.
103	U.O.No.CMH-1 GA/2016/8249 dt.7.11.2016	Geeta Vidya Mandir Samiti, Taraori, Distt. Karnal. "For purchase of a School Bus to pick up & drop poor students of Geeta Vidya Mandir High School, Taraori."	5,00,000/-	SDO (C), Karnal
104	U.O.No.CMH-1 GA/2016/8257 dt.8.11.2016	Principal, Vaish College of Engineering, Vaish Educational Complex, Near Railway Station, Rohtak (Haryana). "To pay the 6th, 7th & 8th Semester fees of Prince (Roll No. 736/ME/14) S/o	1,05,640/-	SDO (C), Rohtak
		Sh.Suraj Bhan, V.P.O. Baniyani, Tehsil-Kalanaur, District-Rohtak(Haryana) being poor."		
105	U.O.No.CMH-1 GA/2016/8505 dt.17.11.2016	Shri Mata Mansa Devi, Charitable & Development Trust (Regd. No. 2614), Mata Mansa Devi, Panchkula, Distt.-Panchkula. "For Cultural activities & 'Beti Bachao Beti Padhao', Safai Abhiyan.'	5,00,000/-	SDO (C), Panchkula
106	U.O.No.CMH-1 GA/2016/8643 dt.23.11.2016	Smt. Suman W/o Lt. Sh. Manoj, Vill. Deshkhara, Tehsil-Julana, Distt.-Jind. "For financial assistance for the education of her children being poor widow (death of her husband due to electrocution)."	2,00,000/-	SDO (C), Jind.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
107	U.O.No.CMH-1 GA/2016/8650 dt.23.11.2016	Sanatan Dharama College (Lahore), Ambala Cantt, Haryana. "For purchase of Library Books, Steel Benches for Girls Common Room, Furniture & Sound System for Seminar Rooms, Furniture for Canteen, Laboratory Equipments. Smart Class Room Equipments. Computers.	31,00,000/-	SDO (C), Ambala
108	U.O.No.CMH-1 GA/2016/8656	Krishan Gaushala (Regd. No.700), Mandi Kalanwali, Sirsa, Haryana. "For const. of shed for keeping cow's	5,00,000/-	SDO (C), Sirsa
109	U.O.No.CMH-1 GA/2016/8656 dt.23.11.2016	Nand Baba Gau Sewa Sansthan (Regd. No.2825), Near Shanidev Mandir, Mandi Kalanwali, Sirsa, Haryana. "For const. of shed for cows and purchase of medicine of	5,00,000/-	-do-
110.	U.O.No.CMH-1 GA/2016/8662	Shiv Shakti Gaushala (Regd. No.2345), Khadalwa (Mator), Tehsil Kalayat, Distt. Kaithal, Haryana. "For	5,00,000/-	SDO (C) Kalayat
111	U.O.No.CMH-1 GA/2016/8662	Adarash Gaushala Society (Regd. No.42), Batta, Tehsil Kalayat, Distt. Kaithal, Haryana. "For const. of Shed for	5,00,000/-	-do-
112.	U.O.No.CMH-1 GA/2016/8662	Mudad Gaushala (Regd. No.360), Kalayat, Distt. Kaithal, Haryana. "For const. of Shed for ailing & destitute	5,00,000/-	-do-
113.	U.O.No.CMH-1 GA/2016/9246 dt.21.12.2016	Akhil Bhartiya Rai Sabha, Near Railway Station, Kurukshetra. "For construction of two Rooms."	5,00,000/-	SDO (C), Thanesar.
114	U.O.No.CMH-1 GA/2016/9246 dt.21.12.2016	Prajapati (Kumhar) Dharamshala Sabha, Jai Guru Daksh Prajapati Marg, Kurukshetra. "For construction of Hall."	5,00,000/-	-do-
115.	U.O.No.CMH-1 GA/2016/9246 dt.21.12.2016	Jangra Brahman Sabha Dharamshala, Near Chota Railway Station, Thanesar, Kurukshetra. "For construction/ beautification of Main Dwar (Gate)."	5,00,000/-	-do-
116.	U.O.No.CMH-1 GA/2016/9246 dt.21.12.2016	Yadav Samaj Sabha, Yadav Dharamshala, Pehwa Road, Kurukshetra. "For construction of one Room."	3,00,000/-	-do-
117.	U.O.No.CMH-1 GA/2016/9246 dt.21.12.2016	World Renewal Spiritual Trust, Vishav Shanti Dham, Near Yatri Niwas, Kurukshetra. "For construction of Rajyoga Bhawan."	6,00,000/-	-do-
118.	U.O.No.CMH-1 GA/2016/9246 dt.21.12.2016	Gita Niketan Awasiya Vidhalya, Salarpur Road, Kurukshetra. "For construction / motoriation of Biology Science Lab."	1,00,000/-	-do-
119.	U.O.No.CMH-1 GA/2016/9246 dt.21.12.2016	Sri Sathya Sai Seva Organisation, Haryana & Chandigarh, H. No. 1463, Sector 13, Urban Estate, Kurukshetra. "For construction of Sai Seva Center."	6,00,000/-	-do-
120.	U.O.No.CMH-1 GA/2016/9358 dt.23.12.2016	Shri Jai Ram Shikshan Sansthan, Lohar Majra, Distt.-Kurukshetra. "For completion of Auditorium."	33,34,000/-	SDO (C), Pehowa
121	U.O.No.CMH-1 GA/2016/9301 dt.22.12.2016	Bhagwan Valmiki Jan Kalyan Sangh (Regd.), Karnal. "For completion of Valmiki Bhawan at Karnal."	21,00,000/-	SDO (C), Karnal.
122	U.O.No.CMH-1 GA/2016/9306 dt.22.12.2016	Gurudwara Dera Kaar Sewa, Karnal, Haryana. "For construction of Guru Nanak Yatri Niwas."	21,00,000/-	-do-
123.	U.O.No.CMH-1 GA/2016/9315 dt.22.12.2016	Govt. Girls Sr. Sec. School, Gharaunda, Distt. Karnal. "For completion of double storey building of the School."	47,00,000/-	SDO (C), Gharaunda
124	U.O.No.CMH-1 GA/2016/9311 dt.22.12.2016	Deputy Commissioner, Jhajjar. "For cultural activities; especially for extraordinary performance of Kumari Tanishka D/o of Sh. Rajpal Dhankar, R/o Vill. Gwalison on "Beti Bachao Beti Padhao".	21,000/-	SDO (C), Jhajjar.
125	U.O.No.CMH-1 GA/2016/9319 dt.22.12.2016	Kumhar Mahasabha Hisar (Regd. No. 2802), Kumhar Dharamshala, Prem Nagar, Hisar. "For construction of hostel building."	21,00,000/-	SDO (C), Hisar.
126	U.O.No.CMH-1 GA/2016/9402 dt.27.12.2016	Shrikrishan Gaushala (Regd), Uklana Mandi, Distt. Hisar. "For construction of Shed."	11,00,000/-	SDO (C), Barwala.
127	U.O.No.CMH-1 GA/2016/9402 dt.27.12.2016	Shrikrishan Gaushala (Regd), Bithmara, Distt. Hisar. "For construction of Shed."	5,00,000/-	-do-
128.	U.O.No.CMH-1 GA/2016/9402 dt.27.12.2016	Panchgrami Samadh Baba Prithvinath Gaushala, Pabra, Distt. Hisar. "For construction of Shed."	5,00,000/-	-do-
129.	U.O.No.CMH-1 GA/2016/9402 dt.27.12.2016	Kamalgiri Gaushala, Kuleri, Distt. Hisar. "For construction of Room and Boundary Wall."	5,00,000/-	-do-
130	U.O.No.CMH-1 GA/2016/9402 dt.27.12.2016	Shiv Kameshwar Dham Gaushala Samiti, Vill. Kirmara, Distt. Hisar. "For construction of Shed."	5,00,000/-	SDO (C), Barwala.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
131	U.O.No.CMH-1 GA/2016/9402 dt.27.12.2016	Shrikrishna Shree Shree 1008 Ridhnath Gaushala, Balak, Distt. Hisar. “For construction of Shed.”	5,00,000/-	-do-
132.	U.O.No.CMH-1 GA/2016/9402 dt.27.12.2016	Baba Bhagwandas Gaushala, Sabarwas, Distt. Hisar. “For construction of Room and Wall.”	3,00,000/-	-do-
133.	U.O.No.CMH-1 GA/2016/9402 dt.27.12.2016	Shrikrishan Gaushala, Nangthala, Distt. Hisar. “For construction of small Shed.”	4,00,000/-	-do-
134.	U.O.No.CMH-1 GA/2016/9402 dt.27.12.2016	Aggarwal Sewa Sadan, Uklana Mandi, Distt. Hisar. “For completion of Hall Furnishing.”	5,00,000/-	-do-
135.	U.O.No.CMH-1 GA/2016/9323 dt.22.12.2016	Shri Sanatan Gau Sewa Dham Samiti (Regd.) Behind Police Station, Bawani Khera, Distt. Bhiwani. “For completion of boundary wall of the Gaushala.”	11,00,000/-	SDO (C), Bhiwani.
136	U.O.No.CMH-1 GA/2016/9328 dt.22.12.2016	BPS Mahila Vishwavavidyalaya, Khanpur Kalan, Distt. Sonapat. “For cultural activities on the occasion of 7 th Youth Festival.”	2,00,000/-	SDO (C), Gohana.
137	U.O.No.CMH-1 GA/2016/9333 dt.22.12.2016	Saini Dharamshala, Kalanaur, Distt. Rohtak. “For Electricity fitting, Sanitation, Water Supply, Doors, W/wash & paint etc.” Substitute Saini Samaj Kalyan Sewa Sanstha, (Regn. No.01979) Kalanaur, Distt. Rohtak. “For Electricity fitting, Sanitation, Water Supply, Doors, White-wash & paint etc. in Saini Dharamshala.”	5,00,000/-	SDO (C), Rohtak.
138	U.O.No.CMH-1 GA/2016/9333 dt.22.12.2016	Jangra Dharamshala, Near New Bus Stand, Kalanaur, Distt. Rohtak. “For Electricity fitting, Sanitation, Water Supply, Doors, W/wash & paint etc.” Substitute Vishkarma Mandir avm Dharamsala Jangir Samiti (Regn. No.00614), Kalanaur, Distt. Rohtak. “For Electricity fitting, Sanitation, Water Supply, Doors, W/wash & paint etc. in Jangra Dharamshala.”	5,00,000/-	-do-
139.	U.O.No.CMH-1 GA/2016/9333 dt.22.12.2016	Khatik Dharamshala, Kalanaur, Distt. Rohtak. “For Electricity fitting, Sanitation, Water Supply, Doors, W/wash & paint etc. Substitute Adarsh Khatik Sewa Samiti (Regd.), Chhotta Panna, Kalanaur, Distt. Rohtak. “For Electricity fitting, Sanitation, Water Supply, Doors, W/wash & paint etc. in Khatik Dharamshala.”	5,00,000/-	-do-
140.	U.O.No.CMH-1 GA/2016/9333 dt.22.12.2016	Swami Guru Chetan Dass Sewa Samiti (Regd.), Kalanaur, Distt. Rohtak. “For Interlocking tiles.” Substitute Swami Gurucharan Dass Sewa Samiti (Regn.No.1354), Kalanaur, Distt. Rohtak. “For Interlocking tiles.”	5,00,000/-	-do-
141.	U.O.No.CMH-1 GA/2016/9333 dt.22.12.2016	Sant Kabir Sewa Samiti (Regd.), Kalanaur, Distt. Rohtak. “For Construction of Rooms.”	5,00,000/-	-do-
142.	U.O.No.CMH-1 GA/2016/9333 dt.22.12.2016	Balmiki Dharamshala (Chhotta Pana), Kalanaur, Distt. Rohtak. “For Electricity fitting, tiles on walls, Stairs etc.” Substitute Valmiki Samaj Sewa Samiti (Regn. No.183) Chhotta Panna, Kalanaur Khurd, Distt. Rohtak. “For Electricity fitting, tiles on walls, Stairs etc. in Valmiki Dharamshala.”	4,00,000/-	-do-
143.	U.O.No.CMH-1 GA/2016/9343 dt.22.12.2016	Saini Sewa Society (Regd. No. 01664), Ward No. 2, Meham, Distt. Rohtak. “For construction of hall in Dharamshala.”	5,00,000/-	SDO (C), Meham.
144	U.O.No.CMH-1 GA/2016/9343 dt.22.12.2016	Chobisi Bharman Sewa Samiti (Regd. No. 1023), Ward No. 2, Meham, Distt. Rohtak. “For construction of hall in Dharamshala.”	5,00,000/-	-do-
145.	U.O.No.CMH-1 GA/2016/9343 dt.22.12.2016	Kashyap Samaj Sewa Samiti (Regd. No. 99), Ward No. 2, Meham, Distt. Rohtak. “For construction of Room and Store.”	5,00,000/-	-do-
146.	U.O.No.CMH-1 GA/2016/9343 dt.22.12.2016	Sant Namdev Rohilla Sabha, Ward No. 2, Meham, Distt. Rohtak. “For construction of Room.”	5,00,000/-	-do-
147.	U.O.No.CMH-1 GA/2016/9343 dt.22.12.2016	Sain Dharamshala, Ward No. 4, Meham, Distt. Rohtak. “For construction of Room.”	5,00,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
148.	U.O.No.CMH-1 GA/2016/9343 dt.22.12.2016	Balmiki Society Kath Mandi (Regd. No. 00226), Ward No. 5, Meham, Distt. Rohtak. "For construction of Room & Repair."	5,00,000/-	-do-
149.	U.O.No.CMH-1 GA/2016/9343 dt.22.12.2016	Haryana Valmiki Mahasabha (Regd. No. 25), Ward No. 13, Meham, Distt. Rohtak. "For construction and repair in S.C. Chaupal."	5,00,000/-	-do-
150.	U.O.No.CMH-1 GA/2016/9343 dt.22.12.2016	Khatik Dharamshala, Ward No. 9, Meham, Distt. Rohtak. "For construction of Rooms & laying of 80mm IPB."	5,00,000/-	-do-
151.	U.O.No.CMH-1 GA/2016/9390 dt.27.12.2016	Resident Welfare Association (Regd.), 117/4, Gali No. 1&4, Corner Sheetla Colony (Block-E), Gurugram. "i) Organizing sports activities and purchase of sports equipments. ii) Organising Health Camps and free distribution of medicines to poor. iii) For distribution of clothes and books to the poor needy persons."	25,00,000/-	SDO (C), Gurugram.
152	U.O.No.CMH-1 GA/2016/9390 dt.27.12.2016	RWA (Regd.), A-Block, H. No. 35, Street A/2, Ashok Vihar, Phase-III Extn., Gurugram. "i) Organizing sports activities and purchase of sports equipments. ii) Organising Health Camps and free distribution of medicines to poor. iii) For distribution of clothes and books to the poor needy persons."	25,00,000/-	SDO (C), Gurugram.
153	U.O.No.CMH-1 GA/2016/9414 dt.27.12.2016	Baba Asha Ram Ji Shanti Devi Goshala Sewa Samiti, Vill. Gangoli (Saharanwas), Distt. Rewari. "For construction of Shed, Water Tank and purchase of Fodder for cows."	10,00,000/-	SDO (C), Rewari.
154	U.O.No.CMH-1 GA/2016/9418 dt.27.12.2016	Deputy Commissioner, Ambala. "For construction of Shahidi Samark in the campus of Govt. High School, Garnala in the honour of Shaheed Gursewak Singh."	28,20,000/-	BDO Sub Division-II, Ambala Cantt.
155	U.O.No.CMH-1 GA/2016/25 dt.02.01.2017	Shree Bala Ji Social Welfare Society, GT Road, Panipat. "For free distribution of books among poor children."	50,000/-	SDO (C), Panipat.
156	U.O.No.CMH-1 GA/2016/25 dt.02.01.2017	Sh. Pawan S/o Sh. Tulsi Das, H.No. 622/9, Near Chanana Sweets, Sanoli Road, Panipat. "For treatment of heart disease being very poor."	1,00,000/-	-do-
157.	U.O.No.CMH-1 GA/2016/25 dt.02.01.2017	Sh. Inder Singh S/o Sh. Jaswant Singh, H.No. 742/8, Lal Masjid, Panipat. "For treatment of knees being very poor."	1,00,000/-	-do-
158.	U.O.No.CMH-1 GA/2016/25 dt.02.01.2017	Deputy Commissioner, Panipat. "For installation of Tube Wells in Panipat at: 1. Mahajan Wali Gali, Insar Bazar, Ward No.8. 2. Ram Mandir Wali Gali, Near Sethi Chowk, Ward No. 9. 3. New Yarn Market, Gangapuri Road, Ward No.11. 4. Mohar Singh Chowk, Behind Kalander Dargah, Ward No. 9. 5. Hali ki Haveli Wali Gali, Chadau Mohalla, Ward No. 9. 6. H.No. 846/13 Wali Gali, Gandhi Colony, Ward No. 20. 7. Chanana Sweets Wali Gali, Near Bhim Goda Mandir, Ward No.9. (7X1,50,000/-)	10,50,000/-	-do-
159.	U.O.No.CMH-1 GA/2016/25 dt.02.01.2017	Sh. Vinay Kalra S/o Sh. Vipin Kalra, H.No. 5/5, Guru Nanakpura, Panipat. "For treatment of heart disease being very poor."	1,00,000/-	-do-
160.	U.O.No.CMH-1 GA/2016/80 dt.03.01.2017	Gram Panchayat, Village Chamrada, Panipat. "For renovation of Anganwari Bhawan."	5,00,000/-	-do-
161.	U.O.No.CMH-1 GA/2016/32 dt.02.01.2017	Baba Banda Singh Bahadur Sikh Sampardai (Bharat) Regd., Baba Banda Singh Bahadur Public School, Hansi, Distt. Hisar.	21,00,000/-	SDO (C), Hansi.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		“1. For upgradation of computer labs. 2. For establishment of day care center for elderly people. 3. Hospital for cancer patients.”		
162	U.O.No.CMH-1 GA/2016/37 dt.02.01.2017	Smt. Poonam W/o Late Sh. Pawan Kumar, Gali No.-9, Shiv Colony, Karnal “For financial assistance for the education of her children being poor widow.	1,00,000/-	SDO (C), Karnal.
163	U.O.No.CMH-1 GA/2016/41 dt.02.01.2017	Sh. Rajender Singh S/o Sh. Surajbhan, Moh. Purani Sarai, Narnaul, Distt. Mahendergarh. “For construction of house being very poor.”	3,00,000/-	SDO (C), Narnaul.
164	U.O.No.CMH-1 GA/2016/41 dt.02.01.2017	Sh. Satish Kumar S/o Sh. Gobind Ram, Moh. Franshkhana, Narnaul, Distt. Mahendergarh. “For construction of house being very poor.”	3,00,000/-	SDO (C), Narnaul.
165	U.O.No.CMH-1 GA/2016/41 dt.02.01.2017	Sh. Manish Kumar S/o Sh. Ganeshi Lal, Nai Mandi, Narnaul, Distt. Mahendergarh. “For construction of house being very poor.”	3,00,000/-	-do-
166.	U.O.No.CMH-1 GA/2016/41 dt.02.01.2017	Sh. Naresh Kumar S/o Sh. Yadram, Vill. Azam Nagar (Sihar), Tehsil Narnaul, Distt. Mahendergarh. “For education of children being very poor.”	50,000/-	-do-
167.	U.O.No.CMH-1 GA/2016/41 dt.02.01.2017	Sh. Dharam Das S/o Sh. Lallu, Moh. Shiv Colony, Narnaul, Distt. Mahendergarh. “For education of his son being very poor.”	25,000/-	-do-
168.	U.O.No.CMH-1 GA/2016/41 dt.02.01.2017	Smt. Manisha W/o Late Sh. Pardeep, Vill. Tajipur, Tehsil Narnaul, Distt. Mahendergarh. “For repair of house being very poor widow.”	1,50,000/-	-do-
169.	U.O.No.CMH-1 GA/2016/41 dt.02.01.2017	Sh. Girdhar Sharma S/o Sh. Mahadev Parsad Sharma, Moh. Purani Mandi, Narnaul, Distt. Mahendergarh. “For education of children being very poor.”	50,000/-	-do-
170.	U.O.No.CMH-1 GA/2016/41 dt.02.01.2017	Smt. Santosh W/o Late Sh. Ram Dass, Moh. Shiv Colony, Narnaul, Distt. Mahendergarh. “For repair of house being very poor widow.”	50,000/-	-do-
171.	U.O.No.CMH-1 GA/2016/64 dt.03.01.2017	Shri Gopal Krishan Gaushala Samiti (Regd.), Bhuna, Hisar Road, Fatehabad, Haryana. “For construction of Gaushala Shed in Bhuna.”	5,00,000/-	SDO (C), Fatehabad.
172	U.O.No.CMH-1 GA/2016/68 dt.03.01.2017	Saini Vikas Sabha (Regd.), Ward No. 30, Palwal. “For construction of hall in Saini Dharamshala for use of all communities.”	11,00,000/-	SDO (C), Palwal.
173	U.O.No.CMH-1 GA/2016/72 dt.03.01.2017	Gram Panchayat, Village Pai, Block & Tehsil Pundari, Distt. Kaithal. “For construction of shed in Gaushala.”	11,00,000/-	SDO (C), Kaithal.
174	U.O.No.CMH-1 GA/2016/76 dt.03.01.2017	Bhagat Ronkiram Memorial Sewa Society (Regd.), Guga Mari, Vill. Rajipur/Surajpur, Tehsil Kalka, Distt. Panchkula. “For organizing Kabbadi competitions.”	5,00,000/-	SDO (C), Kalka.
175	U.O.No.CMH-1 GA/2016/84 dt.03.01.2017	Shri Ramleela Utsav Committee (Regd.), Rohtak. “For orgainzing Cultural activities & Sanskritik Programme in Rohtak.”	5,00,000/-	SDO (C), Rohtak.
176	U.O.No.CMH-1 GA/2016/84 dt.03.01.2017	Shri Sanatan Dharam Panjabi Ramleela Club (Regd.), Partap Chowk, Distt. Rohtak. “For consctruction of hall in Dharamshala.”	5,00,000/-	-do-
177.	U.O.No.CMH-1 GA/2016/89 dt.03.01.2017	Shri Muni Kultaran Teerath Khel Committee (Regd.), Village Kirmich, Distt. Kurukshetra. “For purchase of Gym equipments & construction of stage in stadium.”	5,00,000/-	SDO (C), Thanesar.
178	U.O.No.CMH-1 GA/2016/90 dt.03.01.2017	Nand Lal Geeta Vidya Mandir (Regd.), Village Tepla, Distt. Ambala, Haryana. “For construction of class rooms in school.”	11,00,000/-	SDO (C), Barara.
179	U.O.No.CMH-1 GA/2016/90 dt.03.01.2017	PSC Jain Senior Secondary School (Regd.), Barara, Tehsil Barara, District Ambala. “For construction of hall in school.”	5,00,000/-	-do-
180.	U.O.No.CMH-1 GA/2016/104 dt.03.01.2017	Bar Association (Regd), Naraingarh, Distt. Ambala “For construction of Chambers/Library, wash rooms of Advocates.”	11,00,000/-	SDO (C), Naraingarh.
181	U.O.No.CMH-1 GA/2016/104 dt.03.01.2017	Gram Panchayat, Vill. Sontli, Tehsil Naraingarh, Distt. Ambala. “For construction of Gate in the names of Shaheeds (Vill. Sontli Khurd on Shahidi Diwas).”	2,00,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
182.	U.O.No.CMH-1 GA/2016/104 dt.03.01.2017	Shri Sanatan Dharam Mahavir Dal (Regd.), Main Bazar, Opp. Ratgarh Gurudwara Sahib, Naraingarh, Distt. Ambala. "For construction of hall in Shri Sanatan Dharam, Dharamshala (Hanuman Vatika Bhawan), <u>Naraingarh.</u> "	11,00,000/-	SDO (C), Naraingarh.
183	U.O.No.CMH-1 GA/2016/104 dt.03.01.2017	Mandir Maha Kali Sabha (Regd.), Naraingarh, Distt. Ambala. "For construction of shed in Mandir Maha Kali for use of all communities."	5,00,000/-	-do-
184.	U.O.No.CMH-1 GA/2016/104 dt.03.01.2017	Shree Krishan Gaushala Samiti (Regd.), Yamkeshwar Tirth, Vill. Hussaini, Tehsil Naraingarh, Distt. Ambala. "For construction of shed & purchase fodder of for cows."	5,00,000/-	-do-
185.	U.O.No.CMH-1 GA/2016/104 dt.03.01.2017	Shree Guru Ravidas Mandir Sabha (Regd.), Raipur Viran, Ward No. 10, Naraingarh, Distt. Ambala. "For construction of hall in Dharamshala for use of all communities."	5,00,000/-	-do-
186.	U.O.No.CMH-1 GA/2016/98 dt.03.01.2017	Shri Ram Krishan Sadhana Kender (Regd.), G.T. Road, Murthal, Sonipat. "For purchase of fodder for cows at <u>Murthal, Sonipat.</u> "	2,51,000/-	SDO (C), Sonapat.
187	U.O.No.CMH-1 GA/2016/98 dt.03.01.2017	Dharmarth Gaushala Sisana (Regd.), Distt. Sonipat, (Haryana). "For purchase of fodder for cows."	2,00,000/-	SDO (C), Kharkhoda.
188	U.O.No.CMH-1 GA/2016/752 dt.17.01.2017	Indian Media Centre-Haryana (Regd. No. 79-2007-08 SIRSA), Ramkishan Niketan, Vikas Nagar, Hathwala Road, Samalkha, Panipat. "For purchase of <u>Furniture,Scanner and Photocopier(Xerox).</u> "	5,00,000/-	SDO (C), Samalkha.
189	U.O.No.CMH-1 GA/2016/1461 dt.06.02.2017	Prajapati Samaj Sewa Samiti (Regd. No. 06/15-B/1371), Bahadurgarh, Distt. Jhajjar. "For completion of Prajapati <u>Samaj Dharamshala.</u> "	10,00,000/-	SDO (C), Bahadurgarh.
190	U.O.No.CMH-1 GA/2016/1461 dt.06.02.2017	Sant Kabir Vichar Sewa Samiti (Regd. No. 06/015/2014/00651), Bahadurgarh, Distt. Jhajjar. "For <u>construction of Sant Kabir Dharamshala.</u> "	11,00,000/-	-do-
191.	U.O.No.CMH-1 GA/2016/1461 dt.06.02.2017	Brahman Sabha (Regd. No. 432), Bahadurgarh, Distt. Jhajjar. "For repair of Brahman Sabha Dharamshala."	5,00,000/-	-do-
192.	U.O.No.CMH-1 GA/2016/1461 dt.06.02.2017	Nuna Majra Gaushala (Regd.), Bahadurgarh, Distt. Jhajjar. "For purchase of fodder for cows."	1,50,000/-	-do-
193.	U.O.No.CMH-1 GA/2016/1461 dt.06.02.2017	Baba Ramdas Educational & Welfare Society (Regd. No. 00004), Bahadurgarh, Distt. Jhajjar. For free distribution of Books, Stationary and Clothes among disabled <u>children.</u> "	1,00,000/-	-do-
194.	U.O.No.CMH-1 GA/2016/1461 dt.06.02.2017	Shri Aryavrat Gaushala, Mandothi, Bahadurgarh, Distt. Jhajjar. "For purchase of fodder for cows."	2,50,000/-	-do-
195.	U.O.No.CMH-1 GA/2016/1470 dt.06.02.2017	Director, All India Institute of Medical Sciences, Ansari Nagar, New Delhi-29. For treatment/Cochlear Implantation of Twinkle D/o Sh. Jitender Pannu being very poor {Basic Model of Cochlear Implant System Nucleus Freedom Straight Electrode Array (CI24RE(ST)) with Nucleus Freedom Sound Processor manufactured by M/s Cochlear Ltd, Australia} <u>(Estimate No. 2016096)</u>	4,68,000/-	Under Secretary (CM Cell-II) to Govt. Haryana
196	U.O.No.CMH-1 GA/2016/1476 dt.06.02.2017	Sh. Chandgi Ram S/o Sh. Harnarayan, Vill. Mandhana, Teh. Narnaul, Distt. Mahendergarh. "For repair of house being very poor."	50,000/-	SDO (C), Narnaul.
197	U.O.No.CMH-1 GA/2016/1476 dt.06.02.2017	Sh. Sube Singh S/o Sh. Parbhati Lal, Vill. Guwani, Teh. Narnaul, Distt. Mahendergarh. "For education of his son being very poor."	30,000/-	-do-
198	U.O.No.CMH-1 GA/2016/1476 dt.06.02.2017	Sh. Shyam Sunder S/o Sh. Chetram, Moh. Mali Tiba, Narnaul, Distt. Mahendergarh. "For repair of house being <u>very poor.</u> "	1,00,000/-	-do-
199.	U.O.No.CMH-1 GA/2016/1476 dt.06.02.2017	Sh. Subhash Chand S/o Sh. Rupram, Moh. Franskhana, Narnaul, Distt. Mahendergarh. "For repair of house being <u>very poor.</u> "	50,000/-	-do-
200.	U.O.No.CMH-1 GA/2016/1476 dt.06.02.2017	Smt. Neetu Saini W/o Sh. Vinod Kumar, Moh. Badwali Dhani, Behind Nai Court, Narnaul, Distt. Mahendergarh. "For repair of house being very poor."	75,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
201.	U.O.No.CMH-1 GA/2016/1476 dt.06.02.2017	Sh. Rajender Kumar S/o Sh. Chhaju Ram, Moh. Purani Sarai, Narnaul, Distt. Mahendergarh. "For repair of house being very poor."	75,000/-	-do-
202.	U.O.No.CMH-1 GA/2016/1476 dt.06.02.2017	Sh. Narender Kumar S/o Sh. Jasram, Vill. Lahroda, Teh. Narnaul, Distt. Mahendergarh. "For repair of house being very poor."	1,00,000/-	-do-
203.	U.O.No.CMH-1 GA/2016/1476 dt.06.02.2017	Sh. Babulal S/o Sh. Chhaju Ram, Vill. Lahroda, Teh. Narnaul, Distt. Mahendergarh. "For repair of house being very poor."	1,00,000/-	-do-
204.	U.O.No.CMH-1 GA/2016/1476 dt.06.02.2017	Sh. Sheochand S/o Sh. Ragbir, Vill. Mandhana, Teh. Narnaul, Distt. Mahendergarh. "For repair of house being very poor."	50,000/-	SDO (C), Narnaul.
205	U.O.No.CMH-1 GA/2016/1476 dt.06.02.2017	Sh. Sher Singh S/o Sh. Rameshwar, Vill. Salooni, Teh. Narnaul, Distt. Mahenderharh. "For repair of house being very poor."	60,000/-	-do-
206.	U.O.No.CMH-1 GA/2016/1476 dt.06.02.2017	Smt. Mahendra Devi W/o Late Sh. Lala Ram, Vill. Faizabad, Teh. Narnaul, Distt. Mahenderharh. "For repair of house being very poor."	50,000/-	-do-
207.	U.O.No.CMH-1 GA/2016/1476 dt.06.02.2017	Smt. Kitabo W/o Sh. Duli Chand, Vill. Badgaon, Distt. Mahendergarh. "For education of her son being very poor."	40,000/-	-do-
208.	U.O.No.CMH-1 GA/2016/1539 dt.07.02.2017	Punjabi Biradri Bhawan (Regd), Sector-9, Neat HUDA Community Center, Karnal. "For construction of Rooms on 2 nd Floor in (under construction) Punjabi Biradri Bhawan, Karnal."	21,00,000/-	SDO (C), Karnal.
209	U.O.No.CMH-1 GA/2016/1617 dt.13.02.2017	Shri Adarsh Sabha (Regd. No. 439) Shivpuri Ram Nagar, Sewa Sadan, Shiv Mandir, New Prem Nagar, Karnal. "For construction of Shed and Boundary Wall of the Cremation Ground."	1,50,000/-	-do-
210.	U.O.No.CMH-1 GA/2016/1621 dt.13.02.2017	Shiv Mandir Vikas Sabha (Regd. No. 1451), New Bahadur Colony, Hansi Road, Karnal. "For construction of Community Hall to be used by General Public."	2,00,000/-	-do-
211.	U.O.No.CMH-1 GA/2016/1544 dt.07.02.2017	All India Valmiki Samaj Vikas Parishad (Regd.), Valmiki Basti, Ramlila Maidan, Ward No. 10, Hodal, Palwal. "For construction of Valmiki Community Bhawan."	5,00,000/-	SDO (C), Hodal.
212	U.O.No.CMH-1 GA/2016/1593 dt.13.02.2017	Smt. Santosh W/o Sh. Mange Ram Rajput, Pana Khandyan, VPO Khark Kalan, Distt. Bhiwani. "For repair of House being a poor."	1,00,000/-	SDO (C), Bhiwani.
213	U.O.No.CMH-1 GA/2016/1593 dt.13.02.2017	Smt. Om Pati W/o Sh. Mange Ram, Balmiki Pana Khandian VPO Kharak Kalan, Distt. Bhiwani. "For repair of House being a poor."	1,00,000/-	-do-
214.	U.O.No.CMH-1 GA/2016/1593 dt.13.02.2017	Mr. Shakti S/o Sh. Polu Ram Balmiki, VPO Tigrana, Teh. & Distt. Bhiwani. "For repair of House being a poor."	1,00,000/-	-do-
215.	U.O.No.CMH-1 GA/2016/1593 dt.13.02.2017	Shri Khatu Shyam Siksha Samiti, Ward No. 5, VPO Bawani Khera, Distt. Bhiwani. "For construction of Kids Play Room."	11,00,000/-	-do-
216.	U.O.No.CMH-1 GA/2016/1593 dt.13.02.2017	Smt. Durga Devi High School, Bank Colony, Bhiwani. "For construction of Room." Substituted Vats Education Society, VPO Asalwas Marehta, Distt. Bhiwani. "For construction of one Room and purchase of books for library."	8,00,000/-	-do-
217.	U.O.No.CMH-1 GA/2016/1601 dt.13.02.2017	Maharishi Dayanand High School, VPO Baijalpur, Distt. Fatehabad. "For construction of Library."	8,00,000/-	SDO (C), Fatehabad.
218	U.O.No.CMH-1 GA/2016/1605 dt.13.02.2017	Smt. Bala W/o Sh. Sanjay Balmiki, VPO Mirch Pur, Distt. Hisar. "For repair of House being a poor."	1,00,000/-	SDO (C), Hansi.
219	U.O.No.CMH-1 GA/2016/1609 dt.13.02.2017	Smt. Ram Rati Wd/o Sh. Mahabir Balmiki, VPO Patwapur, Teh. Kalanaur, Distt. Rohtak. "For repair of House being a poor."	1,00,000/-	SDO (C), Rohtak.
220	U.O.No.CMH-1 GA/2016/1613 dt.13.02.2017	Bhagwan Parshu Ram Sansthan Haryana, Narwana, Distt. Jind. "For completion of under construction Brahman Dharamshala."	11,00,000/-	SDO (C), Narwana.
221	U.O.No.CMH-1 GA/2016/1625 dt.13.02.2017	Sh. Rajesh Kumar S/o Sh. Shri Chand, VPO Kosli, Tehsil Kosli, Distt. Rewari. "For Cancer treatment being very poor."	1,00,000/-	SDO (C), Kosli.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
222	U.O.No.CMH-1 GA/2016/1625 dt.13.02.2017	Smt. Deepa W/o Sh. Sudhir, VPO Sadat Nagar, Teh. Kosli, Distt. Rewari. "For repair of house being very poor."	1,00,000/-	-do-
223.	U.O.No.CMH-1 GA/2016/1625 dt.13.02.2017	Smt. Seema Devi W/o Sh. Suresh Sharma, VPO Lilodh, Teh. Nahar, Distt. Rewari. "For Cancer treatment of her husband being very poor."	1,00,000/-	-do-
224.	U.O.No.CMH-1 GA/2016/1625 dt.13.02.2017	Sh. Shankar Lal S/o Sh. Chhote Ram, VPO Jainabad, Teh. Dahina, Distt. Rewari. "For repair of house being very poor."	1,00,000/-	SDO (C), Rewari.
225	U.O.No.CMH-1 GA/2016/1625 dt.13.02.2017	Sh. Satbir Singh S/o Sh. Vijay Pal, VPO Kosli, Teh. Kosli, Distt. Rewari. "For Cancer treatment being very poor."	1,00,000/-	SDO (C), Kosli.
226	U.O.No.CMH-1 GA/2016/1625 dt.13.02.2017	Sh. Krishan S/o Sh. Rajender Singh, VPO Bawwa, Teh. Nahar, Distt. Rewari. "For Cancer treatment being very poor."	1,00,000/-	SDO (C), Kosli.
227	U.O.No.CMH-1 GA/2016/1625 dt.13.02.2017	Sh. Hariom S/o Sh. Balbir, VPO Bawwa, Teh. Nahar, Distt. Rewari. "For Cancer treatment being very poor."	1,00,000/-	-do-
228.	U.O.No.CMH-1 GA/2016/1625 dt.13.02.2017	Smt. Urmila W/o Sh. Ashok Kumar, VPO Bawwa, Teh. Nahar, Distt. Rewari. "For repair of house being very poor."	1,00,000/-	-do-
229.	U.O.No.CMH-1 GA/2016/1625 dt.13.02.2017	Smt. Krishna W/o Sh. Suraj Bhan, VPO Bahala, Teh. Nahar, Distt. Rewari. "To compensate the death of 20 Nos. of goats being very poor."	1,00,000/-	-do-
230.	U.O.No.CMH-1 GA/2016/1625 dt.13.02.2017	Smt. Geeta W/o Late Sh. Rajbir VPO Karoli, Teh. Nahar, Distt. Rewari. "For repair of house being very poor."	1,00,000/-	-do-
231	U.O.No.CMH-1 GA/2016/1625 dt.13.02.2017	Monika D/o Sh. Ghanshyam Dass, Railway Station Kosli, Teh. Kosli, Distt. Rewari. "For Cancer treatment being very poor."	1,00,000/-	-do-
232.	U.O.No.CMH-1 GA/2016/1625 dt.13.02.2017	Sh. Birender Singh S/o Sh. Raghbir, VPO Bawwa, Teh. Nahar, Distt. Rewari. "For repair of house being very poor."	50,000/-	-do-
233.	U.O.No.CMH-1 GA/2016/1625 dt.13.02.2017	Gram Panchayat, Jhal, Block Nahar, Distt. Rewari. "For completion of construction work of Boundary Wall of Pond."	9,43,000/-	-do-
234.	U.O.No.CMH-1 GA/2016/1625 dt.13.02.2017	Gram Panchayat, Siha, Block Khol, Distt. Rewari. "For construction of Rasta from PWD Road to House of Sh. Jagram."	6,67,000/-	SDO (C), Rewari.
235	U.O.No.CMH-1 GA/2016/1625 dt.13.02.2017	Gram Panchayat, Kohard, Block Nahar, Distt. Rewari. "For construction of street from house of Sh. Ranjit, Panch to the plot of Sh Ranbir."	4,97,000/-	SDO (C), Kosli.
236	U.O.No.CMH-1 GA/2016/1692 dt.14.02.2017	Chandigarh Press Club, Chandigarh. "1. For installation of Solar Power Plant. 2. For renovation of Swimming Pool in Puess Club. 3. For welfare of Journalists."	21,00,000/-	SDO (C), Panchkula.
237	U.O.No.CMH-1 GA/2016/1808 dt.22.02.2017	Mata Channan Devi Arya Kanya Gurukul, Pillu Khera Mandi, Jamni Road, Near Railway Crossing, Distt. Jind. "For construction of Science Laboratory."	5,00,000/-	SDO (C), Safidon.
238	U.O.No.CMH-1 GA/2016/1816 dt.22.02.2017	Govt. Sr. Sec. School, Vill. Khandawli, Ballabgarh, Distt. Faridabad. "For construction of Badminton & Basketball Court & Purchase of Sports Equipments."	4,00,000/-	SDO (C), Ballabgarh.
239	U.O.No.CMH-1 GA/2016/1816 dt.22.02.2017	Saraswati Shiksha Sadan (Regn. No. 1122-91), Vill. Sikrona, Ballabgarh, Distt. Faridabad. "For purchase of Lab Equipments & library Books."	4,00,000/-	-do-
240.	U.O.No.CMH-1 GA/2016/1816 dt.22.02.2017	Karm Sarthi (NGO) (Regn. No. 8811), B-78, Ashoka Enclave Part-II, Sector 37, Faridabad. "For purchase of medicine for free distribution in poor patients"	6,50,000/-	SDO (C), Faridabad.
241	U.O.No.CMH-1 GA/2016/1816 dt.22.02.2017	Suraj-Jyoti Education Society (Regn. No. 00640), #1456, Sector 7E, Faridabad. "For purchase of Lab Equipments & alibrary Books."	1,00,000/-	SDO (C), Ballabgarh.
242	U.O.No.CMH-1 GA/2016/1816 dt.22.02.2017	Residents Welfare Assocation (Regn. No. 2863/88), Ashoka Enclave, Part-II, Sector 37, Faridabad. "For purchase of Gym Equipments."	5,00,000/-	SDO (C), Faridabad.
243	U.O.No.CMH-1 GA/2016/1816 dt.22.02.2017	Gram Panchayat, Vill. Heerapur, Ballabgarh, Distt. Faridabad. "For construction of Drain in Vill. Heerapur."	2,50,000/-	BDPO, Ballabgarh.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
244	U.O.No.CMH-1 GA/2016/1816 dt.22.02.2017	Gram Panchayat, Vill. Harfala, Ballabgarh, Distt. Faridabad. "For repair of Brahmna Chaupal."	4,00,000/-	-do-
245.	U.O.No.CMH-1 GA/2016/1816 dt.22.02.2017	Tarun Educational Society (Regn. No. 000712), Vill. Palla, PO Tilpat, Distt. Faridabad. "For purchase of Lab Equipments & library Books."	2,50,000/-	SDO (C), Faridabad.
246	U.O.No.CMH-1 GA/2016/1844 dt.22.02.2017	Shree Shree 1008 Sidh Baba Haridyaram, Vill. Mujeshar, Distt. Faridabad. "For Construction of Water Tank and repair of Dharamshala."	5,00,000/-	SDO (C), Ballabgarh.
247	U.O.No.CMH-1 GA/2016/1844 dt.22.02.2017	Purani Press Colony Ramleela committee (Regd.) Sanstha, N.I.T., Faridabad-121001. "For Construction of Water Tank."	2,00,000/-	-do-
248.	U.O.No.CMH-1 GA/2016/1844 dt.22.02.2017	Shri Vishavkarma Taank Brahman Sabha (Regd.) Faridabad, Shiv Mandir, Rajwara, Sihi Gate, Ballabgarh, Distt. Faridabad. "For Construction of Room and repair of Dharamshala."	4,00,000/-	-do-
249.	U.O.No.CMH-1 GA/2016/1844 dt.22.02.2017	Saini Samaj Sewa Samiti, Saini Chopal, Saini Dharmshala, Saini Mohalla, Sihi Gate, Ballabgarh, Distt. Faridabad. "For Construction of Room and repair of Dharamshala."	4,00,000/-	-do-
250.	U.O.No.CMH-1 GA/2016/1844 dt.22.02.2017	Jan Sewa Trust (Regd.), Radha Krishan Mandir, A-Block, Bhagat Singh Colony, Ballabgarh, Distt. Faridabad. "For Construction of Room in Dharamshala."	4,00,000/-	-do-
251.	U.O.No.CMH-1 GA/2016/1844 dt.22.02.2017	Vaishnav Brahman (Baragi) Sangh, Faridabad, Regd. 00527, 410, Sector 10, Faridabad. "For Construction of Dharamshala in Ballabgarh."	8,00,000/-	-do-
252.	U.O.No.CMH-1 GA/2016/1844 dt.22.02.2017	Shri Shyam Ji Mandir Dharmarth Trust (Regd. 1803/98), Adarsh Nagar, Malerna Road, Ballabgarh-121004, Distt. Faridabad. "For Construction of Room and repair in Dharamshala."	5,00,000/-	-do-
253.	U.O.No.CMH-1 GA/2016/1844 dt.22.02.2017	Shri Goga Ji Sewa Samiti, Adarsh Nagar, Malerna Road, Ballabgarh, Distt. Faridabad. "For Construction of Hall."	3,00,000/-	-do-
254.	U.O.No.CMH-1 GA/2016/1829 dt.22.02.2017	Municipal Council, Palwal. "For Repair of Parjapati Chaupal in Vill. Firozepur."	3,00,000/-	SDO (C), Palwal.
255.	U.O.No.CMH-1 GA/2016/1829 dt.22.02.2017	Saheed Bhagat Singh Sewa Samiti (Regn. No. 01379), Vill. Janoli, Palwal. "For the statue of Saheed Bhagat Singh & Surroundings Beautification in Community Centre in Vill. Janoli."	2,00,000/-	-do-
256.	U.O.No.CMH-1 GA/2016/1834 dt.22.02.2017	Abhinaya Rang Manch, H. No. 616, Sector 15-A, Hisar, Haryana. " 1. For purchase of books for library. 2. Renovation of Studio Theatre and Rehearsal space. 3. Purchasing of Lights & Sound Equipments and furniture for group. 4. Organizing activities like Street & Proscenium plays to stop Female Foeticide."	11,00,000/-	SDO (C), Hisar
257	U.O.No.CMH-1 GA/2016/1839 dt.22.02.2017	Brahman Sabha Halka Julana (Regd. No. 382), Hansi Road, Julana, Distt.-Jind. "For construction of Brahman Dharamshala."	11,00,000/-	SDO (C), Jind.
258	U.O.No.CMH-1 GA/2016/1845 dt.22.02.2017	Gaushala Trust Society (Regd.), Spatu Road, Ambala City, Distt.-Ambala. "For construction of cow-shed."	2,50,000/-	SDO (C), Ambala City.
259	U.O.No.CMH-1 GA/2016/1845 dt.22.02.2017	Aggarwal Sabha (Regd.), Model Town, Ambala City, Distt.-Ambala. "For consturction work of Aggarwal Bhawan in Sector 9, Ambala City."	5,00,000/-	-do-
260.	U.O.No.CMH-1 GA/2016/1845 dt.22.02.2017	Shri Sanatan Seva Sabha (Regd.), Sector 10, Urban Estate, Ambala City, Distt.-Ambala. "For construction of Langar Hall to be used by general public."	5,00,000/-	-do-
261.	U.O.No.CMH-1 GA/2016/1845 dt.22.02.2017	Saralia Vaish Hindi Mahajani School (Regd.), Pili Kothi, Ambala City, Distt.-Ambala. "For repair/renovation of School Building, Pili Kothi, Ambala City."	5,00,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
262.	U.O.No.CMH-1 GA/2016/1845 dt.22.02.2017	Radha Lal Gita Vidya Mandir (High School), Ashok Vihar, Purani Ghas Mandi, Ambala City, Distt.-Ambala. "For repair/renovation of Class Room and Children Park."	2,00,000/-	-do-
263.	U.O.No.CMH-1 GA/2016/1845 dt.22.02.2017	Khatri Arorh Vansh Kalyan Sabha (Regn. No. 630), Baldev Nagar, Ambala City, Distt.-Ambala. "For construction of Punjabi Dharamshala, Baldev Nagar, Ambala City."	5,00,000/-	-do-
264.	U.O.No.CMH-1 GA/2016/1845 dt.22.02.2017	Shri Vishavkarma Mandir & Dharamshala Sabha (Regd.) Court Road, Ambala City, Distt.-Ambala. "For construction work in Vishavkarma Dharamshala."	2,00,000/-	-do-
265.	U.O.No.CMH-1 GA/2016/1845 dt.22.02.2017	Nagar Sudhar Sabha Shivpuri Colony, Ambala City (Regd.), Shiv Puri Colony, Ambala City, Distt.-Ambala. "For construction work of Shivpuri Dharamshala."	5,00,000/-	-do-
266.	U.O.No.CMH-1 GA/2016/1882 dt.23.02.2017	Sh. Rajesh Kumar Chaudhary S/o Sh. Satpal, Vill. Fatehpur, P.O. Bhurewala, Tehsil Naraingarh, Distt. Ambala. "For financial assistance to participate in mountaineering for Mount Everest in April 2017 being poor."	5,00,000/-	SDO (C), Naraingarh.
267	U.O.No.CMH-1 GA/2016/1877 dt.23.02.2017	Yadav Sabha Mahendergarh (Regn. No. 000Y5), ITI Road, Yadav Dharamshala, Mahendergarh. "For construction of Library Bhawan and Rooms to be used by General Public."	26,00,000/-	SDO (C), Mahendergarh .
268	U.O.No.CMH-1 GA/2016/1877 dt.23.02.2017	Rahat Group Mahendergarh, ITI Road, Yadav Dharamshala, Room No. 23, Mahendergarh. (Regn. No. DR00R29). "For organizing eye camp/ blood donation camp to help the poor people of the Society."	5,00,000/-	-do-
269.	U.O.No.CMH-1 GA/2016/1877 dt.23.02.2017	Bar Association, Mahendergarh. "For installation of Solar Project in Bar Association."	11,00,000/-	-do-
270.	U.O.No.CMH-1 GA/2016/1877 dt.23.02.2017	Gram Panchayat Rajawas, Mahendergarh. "For construction of Common room in the premises of Bala Ji Temple to be used by General Public."	2,50,000/-	-do-
271.	U.O.No.CMH-1 GA/2016/1877 dt.23.02.2017	Gram Panchayat Bassai, Mahendergarh. "For construction of Common room in the premises of Hanuman Temple to be used by General Public."	2,50,000/-	-do-
272.	U.O.No.CMH-1 GA/2016/1877 dt.23.02.2017	Gram Panchayat Khatiwas, Mahendergarh. "For construction of Common room in the premises of Baba Laturia Maharaj to be used by General Public."	2,00,000/-	SDO (C), Mahendergarh .
273	U.O.No.CMH-1 GA/2016/1877 dt.23.02.2017	Saini Sabha, Rewari Road, Narnaul, Distt. Mahendergarh (Regn. No. HR-012201300S63). "For construction of Rooms in Bhawan to be used by General Public."	11,00,000/-	SDO (C), Narnaul.
274	U.O.No.CMH-1 GA/2016/1877 dt.23.02.2017	Gram Panchayat Nangal Sirohi, Mahendergarh. "For construction of Rooms and Boundary Wall in Baba Kalia Dass Toda premises to be used by General Public."	5,00,000/-	SDO (C), Mahendergarh .
275	U.O.No.CMH-1 GA/2016/1877 dt.23.02.2017	Shyam Kripa Mandal, Mahendergarh, (Regn. No. HR/016/2016/00067). "For Construction of Hall in Bhawan to be used by General Public."	5,00,000/-	-do-
276.	U.O.No.CMH-1 GA/2016/1878 dt.23.02.2017	Acharya Ramanand Bindu Sampraday Mandir Thakur Dwar Dharmarth Trust Tatiana Guhla, Distt. Kaithal (Regn. No. 2673). "For construction/ installation of Library."	15,00,000/-	SDO (C), Guhla.
277	U.O.No.CMH-1 GA/2016/1880 dt.23.02.2017	Principal CMK National Girls College, Sirsa. "For distribution of prizes to the participants of Cultural activities of Beti Bachao Beti Padhao Abhiyan."	5,00,000/-	SDO (C), Sirsa.
278	U.O.No.CMH-1 GA/2016/1881 dt.23.02.2017	Vishav Shiksha Niketan High School, Virat Nagar, Pinjore, Distt. Panchkula. (Regn. No. 169). "For construction of School Rooms."	5,00,000/-	SDO (C), Kalka.
279	U.O.No.CMH-1 GA/2016/1871 dt.22.02.2017	Bharat Ratan Dr. Bhim Rao Ambedkar Uthan Samiti, Ward No. 10, Panipat. "For purchase of Computer to provide free training to Poor & Helpless Children."	50,000/-	SDO (C), Panipat.
280	U.O.No.CMH-1 GA/2016/1871 dt.22.02.2017	Govt. Girls Sr. Sec. School, Model Town, Panipat. "For installation of CCTV Cameras, Dustbin and Water Cooler."	2,00,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
281.	U.O.No.CMH-1 GA/2016/1871 dt.22.02.2017	Shri Adarsh Jan Sewa Samiti, Hanuman Mandir, Fatehpuri Chowk, Tehsil Camp, Panipat. "For Purchase and free distribution of Medicines among poor & helpless people."	1,50,000/-	-do-
282.	U.O.No.CMH-1 GA/2016/1871 dt.22.02.2017	Shri Sai Seva Sadan, New Grain Market, Panipat. "For Purchase of Gym Equipment for poor children."	1,00,000/-	-do-
283.	U.O.No.CMH-1 GA/2016/1871 dt.22.02.2017	Samaj Sewa Sangthan, 23, Aggarwal Mandi, Panipat. "For Mass Marriages of Poor & helpless Girls."	1,00,000/-	-do-
284.	U.O.No.CMH-1 GA/2016/1871 dt.22.02.2017	Krishna Rehabilitation Society, 44-R, Model Town, Panipat. "For free education of Mentally Retarded Children."	1,00,000/-	-do-
285.	U.O.No.CMH-1 GA/2016/1871 dt.22.02.2017	Dussehra Committee (Regd.), Sanoli Road, Panipat. "For organizing Medical Camp and free distribution of Medicens among poor people."	1,50,000/-	-do-
286.	U.O.No.CMH-1 GA/2016/1871 dt.22.02.2017	Roti Kapra Bank, Ward No. 19, Panipat. "For Purchase and free distribution of Medicines among poor people."	50,000/-	-do-
287.	U.O.No.CMH-1 GA/2016/1871 dt.22.02.2017	Jain School Society (Regd.), G.T. Road, Panipat. "For installation of Water Cooler in Jinwani School, G.T. Road."	50,000/-	-do-
288.	U.O.No.CMH-1 GA/2016/1871 dt.22.02.2017	Helpage Orphans, H. No. 5, Sukhdev Nagar, Behind Bus Stand, Panipat. "For free distribution of books among poor Children."	2,50,000/-	-do-
289.	U.O.No.CMH-1 GA/2016/1871 dt.22.02.2017	Shri Khatu Shyam Pariwar, Sanoli Road, Panipat. "For free distribution of books & stationary among poor Children."	1,00,000/-	-do-
290.	U.O.No.CMH-1 GA/2016/1871 dt.22.02.2017	Municipal Corporation, Panipat. " 1. For open Gym Equipments in Model Park No. 1 & 2 in Sector-12, Panipat.(5,00,000/-) 2. For Gym Equipment in Swami Vivekanand Bhawan, Ward No. 18, Shanti Nagar. (1,50,000/-)	6,50,000/-	-do-
291.	U.O.No.CMH-1 GA/2016/1871 dt.22.02.2017	Smt. Sonia Rani W/o Sh. Ved Parkash, 252/11, Rajeev Colony, Panipat. "For treatment of Heart desease being very poor."	1,50,000/-	SDO (C), Panipat.
292	U.O.No.CMH-1 GA/2016/1871 dt.22.02.2017	Sh. Manish Kumar S/o Sh. Ram Lal, 66, Bhatia Colony, Panipat. "For treatment of Kidney being very poor."	1,50,000/-	-do-
293.	U.O.No.CMH-1 GA/2016/1871 dt.22.02.2017	Sh. Subhash Chander S/o Sh. Chiman Lal, 1063, New Housing Board, Panipat. "For treatment of Cancer being very poor."	1,50,000/-	-do-
294.	U.O.No.CMH-1 GA/2016/1871 dt.22.02.2017	Sh. Hans Raj Chawla S/o Sh. Harish Chander Chawla, 75, Patel Nagar, Tehsil Camp, Panipat. "For treatment of Cerebrum desease being very poor."	1,50,000/-	-do-
295.	U.O.No.CMH-1 GA/2016/1871 dt.22.02.2017	Sh. Satpal S/o Sh. Ram Lal, Hari Bagh Colony, Panipat. "For repair of house being very poor."	1,00,000/-	-do-
296.	U.O.No.CMH-1 GA/2016/1879 dt.23.02.2017	Deputy Commissioner, Panipat. "For distribution of prizes to the participants who took part in prade and Cultural activities on Republic Day-2017."	5,00,000/-	-do-
297.	U.O.No.CMH-1 GA/2016/1927 dt.27.02.2017	Guru Ravi Dass Sabha (Regd.), Ravi Dass Nagar (Shankar Garden), Bahadurgarh, Distt.-Jhajjar. "For construction of Library Hall."	5,00,000/-	SDO (C), Bahadurgarh.
298	U.O.No.CMH-1 GA/2016/1931 dt.27.02.2017	Shri Guru Ravidass Sabha, Pai, Distt.-Kaithal. "For Construction of Bhawan."	5,00,000/-	SDO (C), Kaithal.
299	U.O.No.CMH-1 GA/2016/1931 dt.27.02.2017	Shri Guru Ravidass Ji Maharaj Ashram Sewa Samiti, Vill. Rajaund, Jind Road, Distt.-Kaithal. "For construction of Bhawan."	5,00,000/-	-do-
300.	U.O.No.CMH-1 GA/2016/1936 dt.27.02.2017	Sant Shri Guru Ravidass Mandir Sabha (Regd.), Gharaunda, Distt.-Karnal. "For renovation of building."	5,00,000/-	SDO(C) Karnal.
301	U.O.No.CMH-1 GA/2016/1936 dt.27.02.2017	Shri Guru Ravidass Sabha, Vill.-Darar, Distt.-Karnal. "For construction of Dr. Bhim Rao Ambedkar Bhawan."	5,00,000/-	-do-
302.	U.O.No.CMH-1 GA/2016/1936 dt.27.02.2017	Sant Siromani Shri Guru Ravidass Mandir and Ashram Sewa Samiti, Near Bus Stand, Vill.-Jundla, Distt.-Karnal. "For construction of Yatri Niwas."	5,00,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
303.	U.O.No.CMH-1 GA/2016/1936 dt.27.02.2017	Shri Guru Ravidass Mahasabha, 59, DC Colony, Gali No. 3, Rajiv Puram, Phoosgarh Road, Karnal. "For construction of Bhawan."	5,00,000/-	-do-
304.	U.O.No.CMH-1 GA/2016/1943 dt.27.02.2017	Dr. Bhim Rao Ambedkar Samuhik Samudayik Vikas Kendra, Kont Road, Bhiwani. "For construction of Bhawan."	5,00,000/-	SDO(C) Bhiwani.
305	U.O.No.CMH-1 GA/2016/1947 dt.27.02.2017	Sant Siromani Sadguru Ravidas Samaj Kalyan Sudhar Samiti, Vill.-Chapper, Teh.-Safidaon, Distt.-Jind. "For construction of Bhawan."	5,00,000/-	SDO(C) Safidon.
306	U.O.No.CMH-1 GA/2016/1951 dt.27.02.2017	Shri Guru Ravidass Jagriti Sabha, VPO Jalbera, Distt.-Ambala. "For construction of Hall in Harijan Chaupal."	5,00,000/-	SDO(C) Ambala.
307	U.O.No.CMH-1 GA/2016/1951 dt.27.02.2017	Sant Shri Baishakhi Dass Udaseen Memorial Trust (Regd.), Vill.-Tandwali (Barara), Distt.-Ambala. "For Completion of Bhawan."	5,00,000/-	SDO(C) Barara.
308	U.O.No.CMH-1 GA/2016/1957 dt.27.02.2017	Shri Guru Ravidass Parcharak Sabha, Railway Workshop Jagadhri, Distt.-Yamuna Nagar. "For construction of Yatri Niwas."	5,00,000/-	SDO(C) Jagadhri.
309	U.O.No.CMH-1 GA/2016/1961 dt.27.02.2017	Shri Guru Ravidass Sabha, (Regd.), Raipur Rani, Distt.-Panchkula. "For construction of Bhawan."	5,00,000/-	SDO(C) Panchkula.
310	U.O.No.CMH-1 GA/2016/1965 dt.27.02.2017	Shri Guru Ravidass Sabha, (Regd.), Lal Darwaja, Sonapat. "For construction of Bhawan."	5,00,000/-	SDO(C) Sonapat.
311	U.O.No.CMH-1 GA/2016/1969 dt.27.02.2017	Dr. Bhim Rao Ambedkar Dalit Chetna Society, Firozgandhi Colony No.2, Sector-9, Near Petrol Pump, Gurugram. "For renovation of Building."	2,00,000/-	SDO(C) Gurugram.
312	U.O.No.CMH-1 GA/2016/1973 dt.27.02.2017	Dr. Bhim Rao Ambedkar Yuva Samiti, Ward No.23, Kuldeep Nagar, Panipat. "For completion of Bhawan."	5,00,000/-	SDO(C) Panipat.
313	U.O.No.CMH-1 GA/2016/1977 dt.27.02.2017	Bharat Ratan Dr. B.R. Ambedkar Welfare Committee, Sector-8, Near Gymkhana Club, Kurukshetra. "For completion of Ambedkar Bhawan and Hostel."	5,00,000/-	SDO(C) Kurukshetra.
314	U.O.No.CMH-1 GA/2016/2097 dt.03.03.2017	The Photo Journalist Welfare Association, #3555, Sector 46C, Chandigarh. "For organizing motivational and promotional activities for the protection and education of girl child."	2,00,000/-	SDO (C), Panchkula.
315	U.O.No.CMH-1 GA/2016/2212 dt.06.03.2017	Gram Panchayat Tilpat, Block Faridabad, Distt.-Faridabad. "1. For construction of Hall at Soordass Temple for the use of General Public.(Rs.46,00,000/-)." 2. For pavements of streets with interlocking paver blocks from Auto Stand to Baba Soordass Samadhi.(38,14,000/-)."	84,14,000/-	SDO (C), Faridabad.
316	U.O.No.CMH-1 GA/2016/2262 dt.08.03.2017	Sh. Mahabir Kaushik S/o Sh. Kishori Lal, Mohalla Misarwara, Near Kanchaanwala Mandir, Narnaul, Distt. Mahendergarh. "For Repair of House being poor."	2,00,000/-	SDO (C), Narnaul
317	U.O.No.CMH-1 GA/2016/2280 dt.08.03.2017	Swami Jagannath Charitable Trust, Satsang Bhawan, Radha Krishan Mandir, Ateli, Distt. Mahendergarh. "For construction of Dispensary at Ateli."	21,00,000/-	-do-
318.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Satpal Singh S/o Sh. Budhram, Vill. Badkoda, District Mahendergarh. "For education of children being very poor."	40,000/-	-do-
319.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Murti W/o Sh. Shivilal, Vill. Kanwi Ki Dhani, District Mahendergarh. "For repair of house being very poor."	60,000/-	-do-
320.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Ved Parkash S/o Manohar Lal, Vill. Salooni, District Mahendergarh. "For repair of house being very poor."	50,000/-	-do-
321.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Parveen Kumar S/o Sh. Gajraj Singh, Vill. Sihma, District Mahendergarh. "For repair of house being very poor."	1,00,000/-	-do-
322.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Mahender Singh S/o Sh. Prahlad Singh, Vill. Kanvi, District Mahendergarh. "For repair of house being very poor."	50,000/-	-do-
323.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Shiv Dyal S/o Sh. Banwari Lal, Moh. Parshuram Colony, Narnaul, Distt. Mahendergarh. "For repair of house being very poor."	50,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
324.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Beena Devi W/o Sh. Dharmvir, Moh. Misharwara, Near Satyanarayan Mandir, Narnaul. Distt. Mahendergarh. "For repair of house being very poor."	1,00,000/-	-do-
325.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Surender S/o Sh. Kishan Lal, Vill. Mittarpura, District Mahendergarh. "For education of Children being very poor."	30,000/-	-do-
326.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Mehar Chand S/o Chanduram, Vill. Mandi, District Mahendergarh. "For repair of house being very poor."	50,000/-	-do-
327.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Guljari Lal S/o Makkan Lal, Vill. Bazad, District Mahendergarh. "For repair of house being very poor."	1,00,000/-	-do-
328.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Om Kala W/o Late Sh. Bhop Singh, Vill. Badkoda, District Mahendergarh. "For education of children being very poor."	40,000/-	-do-
329.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Rajjeta Devi W/o Late Sh. Kuldeep, Vill. Kanwi Ki Dhani, District Mahendergarh. "For repair of house being very poor."	60,000/-	-do-
330.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Tara Chand S/o Sh. Begraj, Vill. Sihma, District Mahendergarh "For repair of house being very poor."	50,000/-	-do-
331.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Shyam Lal S/o Sh. Hetram, Vill. Badgaon, District Mahendergarh. "For repair of house being very poor."	50,000/-	SDO (C), Narnaul
332	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Pramjit Kaul W/o Sh. Amarjit Singh, Moh. Gurunankpura, Narnaul, Distt. Mahendergarh. "For education of children being very poor."	25,000/-	-do-
333.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Rekha Devi W/o Sh. Sita Ram, Vill. Bhushan Kala, District Mahendergarh. "For education of children being very poor."	25,000/-	-do-
334.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Sikander Kumar S/o Sh. Rajender Vill. Kojinda, District Mahendergarh. "For repair of house being very poor."	50,000/-	-do-
335.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Rakesh Kumar S/o Sh. Roshan Lal Soni, Moh. Misharwara, Narnaul, Distt. Mahendergarh. "For repair of house being very poor."	50,000/-	-do-
336.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Vijay Kumar S/o Sh. Nand Kishor, Housing Board, Narnaul, Distt. Mahendergarh. "For education of children being very poor."	35,000/-	-do-
337.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Geeta W/o Sh. Jamuna Dass, Moh. Shiv Colony, Narnaul, Distt. Mahendergarh. "For repair of house being very poor widow."	50,000/-	-do-
338.	U.O.No.CMH-1 GA/2016/2515 dt.09.03.2017	Suman W/o Sh. Atter Singh, Vill. Sihma, District Mahendergarh. "For education of children being very poor."	30,000/-	-do-
339.	U.O.No.CMH-1 GA/2016/2266 dt.08.03.2017	Deputy Commissioner, Panchkula. "For promoting cultural activity in the schools of which students have performed cultural programme on Republic Day-2017."	4,00,000/-	SDO (C), Panchkula.
340	U.O.No.CMH-1 GA/2016/2270 dt.08.03.2017	Vishwakarma Jangra Brahman Sabha (Regn. No. ROS 048), Jyoti Nagar, Kaithal Road, Distt. Karnal. "For construction of Vishwakarma Jangra Brahman Dharamshala."	5,00,000/-	SDO (C), Karnal.
341	U.O.No.CMH-1 GA/2016/2495 dt.09.03.2017	Valmiki Yuva Ambedkar Samiti (Regn. No. 6875), Vill. Sanwat, Block Nilokheri, Distt. Karnal. "For Construction of Community Hall for use of General Public."	2,51,000/-	-do-
342.	U.O.No.CMH-1 GA/2016/2274 dt.08.03.2017	Bhagwan Valmiki Siksha Parchar Samiti (Regn. No. BVSPS-81), Vill. Sirasgarh, Tehsil Barara, Ambala. "For construction of Rooms in Valmiki Bhawan, Sirasgarh."	5,00,000/-	SDO (C), Barara.
343	U.O.No.CMH-1 GA/2016/2274 dt.08.03.2017	Gram Panchayat, Mullana, Block Barara, Distt. Ambala. "For construction of Ist floor on Dhiman Dharamshala in Vill. Mullana."	5,00,000/-	-do-
344.	U.O.No.CMH-1 GA/2016/2274 dt.08.03.2017	Gram Panchayat, Duliyani, Block Barara, Distt. Ambala. "For construction of Dharamshala for Sikh Community in Vill. Duliyani."	5,00,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
345.	U.O.No.CMH-1 GA/2016/2274 dt.08.03.2017	Gram Panchayat, Dhanoura, Block Barara, Distt. Ambala. "For construction of Dharamshala near Ravidass Mandir in Vill. Dhanoura."	5,00,000/-	-do-
346.	U.O.No.CMH-1 GA/2016/2274 dt.08.03.2017	Gram Panchayat, Bihta, Block Saha, Distt. Ambala. "For construction of Langer Hall near Gurudwara for the use of General Public in Vill. Bihta."	5,00,000/-	-do-
347.	U.O.No.CMH-1 GA/2016/2274 dt.08.03.2017	Gobind Gaushala, Barara, Distt. Ambala. "For purchase of Cow Fodder."	1,00,000/-	-do-
348.	U.O.No.CMH-1 GA/2016/2274 dt.08.03.2017	Gauri Shanker Gaushala, Kalpi (Saha), Distt. Ambala. "For purchase of Cow Fodder."	1,00,000/-	-do-
349.	U.O.No.CMH-1 GA/2016/2274 dt.08.03.2017	Municipal Committee, Barara, Distt. Ambala. "For construction of Chaupal in Hanuman Colony, Barara."	4,00,000/-	-do-
350.	U.O.No.CMH-1 GA/2016/2486 dt.09.03.2017	Municipal corporation, Ambala. "For construction of Cremation Ground in village Naggal at Ward No. 15, Ambala."	19,80,000/-	SDO (C), Ambala Cantt.
351	U.O.No.CMH-1 GA/2016/2486 dt.09.03.2017	Municipal corporation, Ambala. "For construction of Dharamshala at Bazigar Colony in Ward No. 20, Ambala."	10,87,000/-	-do-
352.	U.O.No.CMH-1 GA/2016/2486 dt.09.03.2017	Municipal corporation, Ambala. "For construction of Boundary Wall of Pound in village Naggal at Ward No. 15, Ambala."	15,20,000/-	-do-
353.	U.O.No.CMH-1 GA/2016/2486 dt.09.03.2017	Municipal corporation, Ambala. "For construction of Maharana Partap Dharamshala in Village Babyal, Ambala."	25,00,000/-	SDO (C), Ambala Cantt.
354	U.O.No.CMH-1 GA/2016/2486 dt.09.03.2017	Municipal corporation, Ambala. "For construction of Harijan Dharamshala in Village Kalrehri, Ambala."	26,00,000/-	-do-
355.	U.O.No.CMH-1 GA/2016/2486 dt.09.03.2017	Municipal corporation, Ambala. "For construction of rooms in Guru Hargobind Public School at Gurudwara Singh Sabha, Hargu Lal Road, Bangali Mohalla, Ambala Cantt."	5,00,000/-	-do-
356.	U.O.No.CMH-1 GA/2016/2493 dt.09.03.2017	Paramount Convent Sr. Sec. School, Akbarpur, Near Naraingarh, Distt. Ambala, (Affiliation Number:-530787). "For construction of Rooms."	10,00,000/-	SDO (C), Naraingarh.
357	U.O.No.CMH-1 GA/2016/2275 dt.08.03.2017	Gram Panchayat, Koth Kalan, Distt. Hisar. "For construction of street-interlocking paver block."	8,80,000/-	SDO (C), Narnaund.
358	U.O.No.CMH-1 GA/2016/2275 dt.08.03.2017	Gram Panchayat, Milkpur, Distt. Hisar. "For construction of street-interlocking paver block."	9,30,000/-	-do-
359.	U.O.No.CMH-1 GA/2016/2275 dt.08.03.2017	Gram Panchayat, Koth Khurd, Distt. Hisar. "For construction of street-interlocking paver block."	8,70,000/-	-do-
360.	U.O.No.CMH-1 GA/2016/2275 dt.08.03.2017	Gram Panchayat, Haibatpur, Distt. Hisar. "For construction of street-interlocking paver block."	9,50,000/-	-do-
361.	U.O.No.CMH-1 GA/2016/2275 dt.08.03.2017	Gram Panchayat, Kapro, Distt. Hisar. "For construction of street by bricks."	9,93,000/-	-do-
362.	U.O.No.CMH-1 GA/2016/2275 dt.08.03.2017	Gram Panchayat, Gamra, Distt. Hisar. "For construction of phirmi- interlocking paver block."	9,70,000/-	-do-
363.	U.O.No.CMH-1 GA/2016/2275 dt.08.03.2017	Gram Panchayat, Budhana, Distt. Hisar. "For construction of street-interlocking paver block."	9,96,000/-	-do-
364.	U.O.No.CMH-1 GA/2016/2275 dt.08.03.2017	Gram Panchayat, Rakhi Shahpur, Distt. Hisar. "For construction of street-interlocking paver block."	9,74,000/-	-do-
365.	U.O.No.CMH-1 GA/2016/2275 dt.08.03.2017	Gram Panchayat, Kheri Roze, Distt. Hisar. "For construction of street-interlocking paver block and retaining of wall."	9,90,000/-	-do-
366.	U.O.No.CMH-1 GA/2016/2275 dt.08.03.2017	Gram Panchayat, Nadha, Distt. Hisar. "For construction of street-interlocking paver block."	7,81,000/-	-do-
367.	U.O.No.CMH-1 GA/2016/2275 dt.08.03.2017	Gram Panchayat, Kinner, Distt. Hisar. "For construction of street-interlocking paver block."	9,30,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
368.	U.O.No.CMH-1 GA/2016/2275 dt.08.03.2017	Gram Panchayat, Kheri Lochab, Distt. Hisar. "For construction of street-interlocking paver block."	9,00,000/-	-do-
369.	U.O.No.CMH-1 GA/2016/2275 dt.08.03.2017	Bharat Bhakti Trust Hansi (Regd.), Distt. Hisar. "For construction of Building."	11,00,000/-	SDO (C), Hansi.
370	U.O.No.CMH-1 GA/2016/2318 dt.08.03.2017	Satyam Human Welfare and Educational Society, H. No. 32, Gali No. 2, Rishi Nagar, Hisar (Regn. No. HR12/2015). "For purchase of Sports Equipments & Cultural Activities."	5,00,000/-	SDO (C), Hisar.
371	U.O.No.CMH-1 GA/2016/2276 dt.08.03.2017	Jat Sanstha School, Rohtak. "For repair of old School Building."	21,00,000/-	SDO (C), Rohtak.
372	U.O.No.CMH-1 GA/2016/2315 dt.08.03.2017	Arya Partinidhi Sabha, Haryana, Dayanand Math, Rohtak, (Regn. No. 154/2013). "For construction of Hall."	11,00,000/-	-do-
373.	U.O.No.CMH-1 GA/2016/2491 dt.09.03.2017	Gram Panchayat, Bharan Shekhpur Titri, Distt. Rohtak. "For construction of Paver Block Street from	8,00,000/-	SDO (C), Meham.
		1. House of Baru S/o Sh. Basir to h/o Mangtu S/o Sh. Tara Chand.		
		2. H/o Rajbir S/o Sh. Zile Singh to H/o of Bhoop.		
374	U.O.No.CMH-1 GA/2016/2312 dt.08.03.2017	Aryavart Gaushala, Vill. Mandothi, Distt. Jhajjar. For construction of Shed and purchase of Fodder for Cows."	5,00,000/-	SDO (C), Bahadurgarh.
375	U.O.No.CMH-1 GA/2016/2312 dt.08.03.2017	District Bar Association, Jhajjar. "For construction of Building and purchasing of Books and Furniture for Library."	11,00,000/-	SDO (C), Jhajjar.
376	U.O.No.CMH-1 GA/2016/2312 dt.08.03.2017	Gram Panchayat, Shahajanpur, Distt. Jhajjar. "For construction of Community Centre near Mandir for General Public."	5,00,000/-	SDO (C), Jhajjar.
377	U.O.No.CMH-1 GA/2016/2312 dt.08.03.2017	Gram Panchayat, Badli, Distt. Jhajjar. "For construction of Community Centre near Shyam Baba Mandir for General Public."	5,00,000/-	SDO (C), Badli.
378	U.O.No.CMH-1 GA/2016/2312 dt.08.03.2017	Gram Panchayat, Naurangpur, Distt. Jhajjar. "For construction of Community Centre near Bhagat Puranmal Mandir for General Public."	10,00,000/-	-do-
379.	U.O.No.CMH-1 GA/2016/2312 dt.08.03.2017	Gram Panchayat, Kheri Jatt, Distt. Jhajjar. "For construction of Community Centre near Mandir for General Public."	5,00,000/-	-do-
380.	U.O.No.CMH-1 GA/2016/2312 dt.08.03.2017	Kanya Gurukul, Sidhipur-Lowa, Teh. Bahadurgarh, Distt. Jhajjar. "For construction of Library."	5,00,000/-	SDO (C), Bahadurgarh.
381	U.O.No.CMH-1 GA/2016/2494 dt.09.03.2017	Gram Panchayat, Malikpur, Block Beri, Distt. Jhajjar. "For construction of Balmiki Chaupal, Veranda & B/Wall in Vill. Malikpur."	11,00,000/-	SDO (C), Beri.
382	U.O.No.CMH-1 GA/2016/2313 dt.08.03.2017	Aarash Mahavidyalaya Gurukul Gaushala, Kalwa, Distt. Jind (Regn. No. 105/1971/72). "For construction of Shed and purchase of Fodder for Cows."	5,00,000/-	SDO (C), Safidon.
383	U.O.No.CMH-1 GA/2016/2313 dt.08.03.2017	Gopal Vidya Mandir Sr. Sec. School, Bhiwani Road, Jind. "For construction Building."	21,00,000/-	SDO (C), Jind.
384	U.O.No.CMH-1 GA/2016/2492 dt.09.03.2017	Gram Panchayat, Danoda Khurd, Block Narwana, Distt. Jind. "For construction of Balmiki Chaupal."	5,00,000/-	SDO (C), Narwana.
385	U.O.No.CMH-1 GA/2016/2314 dt.08.03.2017	District Bar Association, Charkhi Dadri. For construction of Building and purchasing of Books and Furniture for Library."	11,00,000/-	SDO (C), Charkhi Dadri.
386	U.O.No.CMH-1 GA/2016/2314 dt.08.03.2017	Shree Sidh Baba Mast Nath Gaushala, Kapoori Ki Pahri, Charkhi Dadri, (Regn. No. 297). "For construction of Shed and purchase of Fodder for Cows."	11,00,000/-	-do-
387.	U.O.No.CMH-1 GA/2016/2314 dt.08.03.2017	Vaish Girls Sr. Sec. School (Recognized 4/99-95), Charkhi Dadri. "For Construction of Rooms."	11,00,000/-	-do-
388.	U.O.No.CMH-1 GA/2016/2514 dt.09.03.2017	Baba Banwari Das Samiti, Paldhi, Badra, Distt. Charkhi Dadri. "For Renovation of Park."	50,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
389.	U.O.No.CMH-1 GA/2016/2514 dt.09.03.2017	Baba Nyaram Dass Social Welfare Society, Ravladhi, Distt. Charkhi Dadri. "For construction of Shed for destitute cows."	2,00,000/-	-do-
390.	U.O.No.CMH-1 GA/2016/2514 dt.09.03.2017	Gram Panchayat, Pichopa Kalan, Badra, Distt. Charkhi Dadri. "For Construction of Shed."	1,00,000/-	-do-
391.	U.O.No.CMH-1 GA/2016/2514 dt.09.03.2017	Kanya Gurukul, Panchgaon, Badra, Distt. Charkhi Dadri	6,00,000/-	-do-
		"		
		1. For purchase Roti making machine.		
		2. For renovation of gurukul & construction of toilets.		
		3. For construction of shed for cows."		
392.	U.O.No.CMH-1 GA/2016/2514 dt.09.03.2017	D.R.K. Adarsh Vidhya Mandir, Charkhi Dadri, "For Construction of girls toilet block."	5,00,000/-	-do-
393.	U.O.No.CMH-1 GA/2016/2514 dt.09.03.2017	Government Sr. Sec. School, Badra, Distt. Charkhi Dadri. "For Construction of Hall."	3,00,000/-	-do-
394.	U.O.No.CMH-1 GA/2016/2514 dt.09.03.2017	Paryavaran Sanrakshan Samiti, Karirupa Dass, Badra, Distt. Charkhi Dadri. "For Purchase of Sewing Machine and Computers"	2,00,000/-	-do-
395.	U.O.No.CMH-1 GA/2016/2514 dt.09.03.2017	Sabka Saath-Sabka Vikas Education Jankalyan Trust, Charkhi Dadri. "For purchase of sports equipments."	5,50,000/-	-do-
396.	U.O.No.CMH-1 GA/2016/2514 dt.09.03.2017	Gram Panchayat, Mandhi Hariya, Badra, Distt Charkhi Dadri. "For construction of Chowk infront of Mandir in Dhani Ahiran."	1,00,000/-	-do-
397.	U.O.No.CMH-1 GA/2016/2514 dt.09.03.2017	Jhonjhukalan Shiksha and Jankalyan Samiti, Jhonjhukalan, Badra, Distt. Charkhi Dadri. "For Construction of Basketball Court and Water Tank."	5,00,000/-	SDO (C), Charkhi Dadri.
398	U.O.No.CMH-1 GA/2016/2316 dt.08.03.2017	Bhagwan Dev Yog Aashram Dharmarth Trust, VPO Kakroli Dham, Distt. Bhiwani, (Regn. No. 2559). "For construction and repair of Building."	7,50,000/-	SDO (C), Badhra.
399	U.O.No.CMH-1 GA/2016/2317 dt.08.03.2017	Jat Kalyan Sabha (Regn. No. HR/018/2013/00320) Jat Bhawan Laxman Vihar, near Dhanwapur Phatak, Gurugram. "For construction of Building."	11,00,000/-	SDO (C), Gurugram.
400	U.O.No.CMH-1 GA/2016/2323 dt.08.03.2017	Rambhau Mhalgi Prabodhini, 17, Chanchal Smruti, G.D. Ambedkar Marg, Wadala, Mumbai. "For organizing Netritva Sadhana-VII, Socio-Political Leadership training programme for youth in Chandigarh."	11,00,000/-	Under Secretary (CM Cell-II) to Govt. Harvana.
401	U.O.No.CMH-1 GA/2016/2513 dt.09.03.2017	Mt. Kailas Media Pvt. Ltd. (Regd.), 5 Meena Bagh, Maulana Azad Road, New Delhi-110001. "For free distribution of Hindi Book "Kailas- Manasarovar, Special Haryana Edition" in schools/colleges/ libraries of Harvana."	2,00,000/-	-do-
402.	U.O.No.CMH-1 GA/2016/2417 dt.09.03.2017	Gram Panchayat, Ismailpur, Block Radaur, Distt. Yamunanagar. "For laying of Pipeline for drainage of mud water."	5,00,000/-	SDO (C), Radaur.
403	U.O.No.CMH-1 GA/2016/2417 dt.09.03.2017	Gram Panchayat, Chamrori, Block Radaur, Yamunanagar. "For laying of Pipeline for drainage of mud water."	5,00,000/-	SDO (C), Jagadhari.
404	U.O.No.CMH-1 GA/2016/2417 dt.09.03.2017	Kamboj Dharamshala, Radaur, Distt. Yamunanagar. "For Costruction/repair of building."	5,00,000/-	SDO (C), Radaur.
405	U.O.No.CMH-1 GA/2016/2417 dt.09.03.2017	DAV Co-Eduction High School, Arya Nagar, Jagadhri Workshop, Yamunanagar, (Reg. No. 2/40-2009 AS (I). "For Costruction of Building and purchase of Furnitute for School."	5,00,000/-	SDO (C), Jagadhari.
406	U.O.No.CMH-1 GA/2016/2417 dt.09.03.2017	Shri Ram Krishan Manav Kalyan Sabha, Reg No. 221, Basant Vihar, Ratauli Road, Near Shiv Mandir, Yamunanagar. "For Construction of Shed in Gau Shala."	5,00,000/-	-do-
407.	U.O.No.CMH-1 GA/2016/2417 dt.09.03.2017	Lala Badhwa Rama Gaushala Samiti (Reg. No. 256/13), Near Bus Stand, Village Damla, Distt. Yamunanagar. "For Construction /Repair of Shed."	3,00,000/-	-do-
408.	U.O.No.CMH-1 GA/2016/2417 dt.09.03.2017	Gram Panchayat, Khajuri, Distt. Yamunanagar. "For laying of Pipeline for drainage of mud water."	2,00,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
409.	U.O.No.CMH-1 GA/2016/2417 dt.09.03.2017	Vishavkarma Dharamshala, Maya Puri, Bank Colony, Farakpur, Distt. Yamunanagar. "For Costruction/repair of building."	1,00,000/-	-do-
410.	U.O.No.CMH-1 GA/2016/2417 dt.09.03.2017	Tagore Bal Niketan School, Uncha Chandna, Tehsil Mustafabad, Distt. Yamunanagar. "For Repair of Building."	1,00,000/-	-do-
411.	U.O.No.CMH-1 GA/2016/2418 dt.09.03.2017	Geeta Co. Edu. Middle School, Thanesar, Kurukshetra. "For completion of building."	2,00,000/-	SDO (C), Thanesar.
412	U.O.No.CMH-1 GA/2016/2418 dt.09.03.2017	Shri Gopal Krishan Gaushala Sewa Simiti (Reg.28) Bagthala, Distt. Kurukshetra. "For purchase of fodder for cows."	1,00,000/-	-do-
413.	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Gram Panchayat, Nagla, Block Shahabad, Distt. Kurukshetra. "For construction of Rasta of Dera Kartar Singh (6 Acers)."	9,00,000/-	SDO (C), Shahabad.
414	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Gram Panchayat, Bakana, Block Shahabad, Distt. Kurukshetra. "For laying of Pipe line from village to BENTAN Nala in Vill. Bakana."	4,50,000/-	-do-
415.	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Gram Panchayat Ramnagar (M), Block Shahabad, Distt. Kurukshetra. "1. For Construction of Rasta from main road to Vishav Manav Roohani Kendra. 2. Rasta of Bajigar Basti."	12,81,000/-	-do-
416.	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Gram Panchayat Katlahri, Block Shahabad, Distt. Kurukshetra. "For construction of Rasta from main Road to H/o Suresh."	1,80,000/-	SDO (C), Shahabad.
417	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Gram Panchayat Yari, Block Shahabad, Distt. Kurukshetra. "For construction of B/Wall of Majri wala Pond."	5,00,000/-	-do-
418.	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Gram Panchayat Sudhpur, Block Shahabad, Distt. Kurukshetra. "For repair of Parjapat Dharamshala."	2,50,000/-	-do-
419.	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Gram Panchayat Shanti Nagar (Kurdi), Block Ismailabad, Distt. Kurukshetra. "1. For construction of Street from main Road to H/o Ranjeet.(Rs.1,25,000/-) 2. For construction of street from H/o Karamjeet to H/o Mandeep.(Rs.1,00,000/-)"	2,25,000/-	SDO (C), Pehowa.
420	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Gram Panchayat Thol, Block Ismailabad, Distt. Kurukshetra. "For construction of Bricks Rasta from PWD Road to land of Maan Singh."	9,56,500/-	-do-
421.	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Gram Panchayat Gogpur, Block Ismailabad, Distt. Kurukshetra. "1. For construction of street from PWD Road H/o of Ratan Singh.(Rs.80,000/-). 2. For completion of BC Choupal in Vill. Gogpur.(Rs.2,00,000/-)."	2,80,000/-	SDO (C), Thanesar.
422	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Gram Panchayat Ajrawar, Block Ismailabad, Distt. Kurukshetra. "For construction of Paver Block Street from PWD Road to H/o Partap Singh. (350X18feet)."	3,75,000/-	SDO (C), Pehowa.
423	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Gram Panchayat Udarasi, Block Thanesar, Distt. Kurukshetra. "For Construction of Rasta from main Road to H/o Naresh."	9,50,000/-	SDO (C), Thanesar.
424	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Gram Panchayat Dhurali, Block Thanesar, Distt. Kurukshetra. "For Construction of Rasta from main Gali to Dera of Lakhram (13X60feet)."	40,000/-	-do-
425.	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Gram Panchayat Hingakheri, Block Thanesar, Distt. Kurukshetra. "For construction of street of Hansraj S/o Sh. Jeet Ram."	1,50,000/-	-do-
426.	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Gram Panchayat Gamri Jattan, Block Thanesar, Distt. Kurukshetra. "For construction of Street from Dera Amrik Singh To Dera Gadhriya."	5,60,000/-	-do-
427.	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Gram Panchayat Hasanpur, Block Thanesar, Distt. Kurukshetra. "For construction of from PWD Road to Dera Sardar Tara Singh."	4,10,000/-	-do-
428.	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Gram Panchayat Mangoli, Block Babain, Distt. Kurukshetra. "For Construction of Street from H/o Bali Ram to H/o Jile Singh."	9,00,000/-	SDO (C), Shahabad.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
429	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Matribhumi Sewa Mission (Regn No. 5393) Kurukshetra, Uttari Tat, Brahma Sarovar, Distt. Kurukshetra. "For construction/Completion of Swami Vivekananda Auditorium."	2,00,000/-	SDO (C), Thanesar.
430	U.O.No.CMH-1 GA/2016/2490 dt.09.03.2017	Prabhandhak Samiti Arya Kanya Mahavidyalya, Shahbad Markanda, Distt. Kurukshetra. "For Construction of extension area of Science Block Building."	10,00,000/-	SDO (C), Shahabad.
431	U.O.No.CMH-1 GA/2016/2419 dt.09.03.2017	Saraswati Vidya Mandir, Mandi Dabwali, Distt. Sirsa, Affiliation No. 530267/1998. "For improvement/ construction of School building."	5,00,000/-	SDO (C), Dabwali.
432	U.O.No.CMH-1 GA/2016/2419 dt.09.03.2017	Shri Lakhdatar Utsav Samiti, Sirsa, Reg. No. 1338- Address Old Shri Shyam Mandir, Noharia Bazar, Sirsa. "For completion of Community Hall."	2,50,000/-	SDO (C), Sirsa.
433	U.O.No.CMH-1 GA/2016/2420 dt.09.03.2017	Gram Panchayat Kurthala, Tehsil Nuh, Distt. Nuh. "For construction of walking Track and installation of Jhullas in park-Martyr Lieutenant Smt. Kiran Sekhawat W/o Lieutenant Commander Vivek Singh Chhokar."	2,00,000/-	SDO (C), Nuh.
434	U.O.No.CMH-1 GA/2016/2421 dt.09.03.2017	Maharana Partap Sewa Samiti (Reg. No. 01339), C/o Kushal Kumar, Baddi All Patti, Village Batta, Tehsil Kalayat, Distt. Kaithal. "To install Statue of Martyr Maharna Partap Singh."	5,00,000/-	SDO (C), Kalayat.
435	U.O.No.CMH-1 GA/2016/2422 dt.09.03.2017	Shri Gopal Krishan Gau Shala Samiti, Bhuna, Distt. Fetahabad, (Reg. No. 00149). "For Purchase of fodder for cows."	1,25,000/-	SDO (C), Fatehabad
436	U.O.No.CMH-1 GA/2016/2423 dt.09.03.2017	Maharana Partap Jayanti Samiti, Rewari (Reg.No. HR-RWR-201500391), OM Bhawan, Company Bhag, Rewari-123401. "For Repair of Building."	2,51,000/-	SDO (C), Rewari.
437	U.O.No.CMH-1 GA/2016/2607 dt.10.03.2017	Gram Panchayat, Talakaur, Jagadhri, Distt. Yamunanagar. "For construction of Hall near Gurudwara for use of general public."	5,00,000	SDO (C), Jagadhri.
438	U.O.No.CMH-1 GA/2016/2607 dt.10.03.2017	Gram Panchayat, Guglon, Jagadhri, Distt. Yamunanagar. "For construction of pulia at rasta from Guglon to Mehrampur Galouli."	5,00,000	-do-
439.	U.O.No.CMH-1 GA/2016/2607 dt.10.03.2017	Gram Panchayat, Lalhari Kalan, Bilaspur, Distt. Yamunanagar. "For construction of rooms in Choudhary Satyadev Gita Vidhya Mandir."	5,00,000	SDO (C), Bilaspur.
440	U.O.No.CMH-1 GA/2016/2607 dt.10.03.2017	Gram Panchayat, Bhogpur, Bilaspur, Distt. Yamunanagar. "For construction of street from Bhogpur road to house of Sh. Roshan Pandit."	1,00,000	-do-
441.	U.O.No.CMH-1 GA/2016/2607 dt.10.03.2017	Gram Panchayat, Manakpur, Bilaspur, Distt. Yamunanagar. "For construction of boundary wall of Kabristhan in vill. Manakpur."	5,00,000	-do-
442.	U.O.No.CMH-1 GA/2016/2607 dt.10.03.2017	Gram Panchayat, Mahilawali, Jagadhri, Distt. Yamunanagar. "For construction of Hall near Gurudwara for use of general public."	5,00,000	SDO (C), Jagadhri.
443	U.O.No.CMH-1 GA/2016/2607 dt.10.03.2017	Gram Panchayat, Gadwali, Blaspur, Distt. Yamunanagar. "For construction of Kabristhan in vill. Gadwali."	4,00,000	SDO(C), Bilaspur.
444	U.O.No.CMH-1 GA/2016/2607 dt.10.03.2017	Gram Panchayat, Judda Shekhan, Bilaspur, Distt. Yamunanagar. "For construction of street from Judda Shekhan road to house of Sh. Tarlochan."	1,50,000	-do-
445.	U.O.No.CMH-1 GA/2016/2607 dt.10.03.2017	Gram Panchayat, Kathwala, Jagadhri, Distt. Yamunanagar. "For construction of street from Kathwala road to House of Sh. Puran."	75,000	SDO (C), Jagadhri.
446	U.O.No.CMH-1 GA/2016/2782 dt.20.03.2017	Vaish Foundation (Regd. No. 26045), Gurugram, 576, Sector-5, U.E., Gurgaon. "For organising health camps and purchase of medicines for free distribution to poor patients."	8,00,000/-	SDO (C), Gurugram.
447	U.O.No.CMH-1 GA/2016/2782 dt.20.03.2017	Arya Vidya Mandir Prabhandak Committee (Regd. No.00652), Sector-7, Gurugram. "For construction of Hall."	5,00,000/-	-do-
448.	U.O.No.CMH-1 GA/2016/2782 dt.20.03.2017	Arya Samaj Sector-7 Extension, Gurugram., Address: 964, Sector-7 Extension, Gurugram. "For purchase of books for Library."	4,00,000/-	-do-
449.	U.O.No.CMH-1 GA/2016/2782 dt.20.03.2017	Arya Samaj Urban Estate (Shradhanand Puram) (Regd. No. 218/20-7-81) Sector-4, Gurugram. "For construction of rooms."	4,00,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
450.	U.O.No.CMH-1 GA/2016/2782 dt.20.03.2017	Residents Welfare Association (Regd. No.832) Sector-5 Part III & VI, Gurgaon. Address: 123P Sector-5 Part-6 Gurugram. “For organising health camps and purchase of medicines for free distribution to poor patients.”	4,00,000/-	-do-
451.	U.O.No.CMH-1 GA/2016/2782 dt.20.03.2017	Institute of Accupressure Science Welfare Society (Regd No. 1608) 1102, Sector-4, Gurugram. “For organising health camps and purchase of medicines for free distribution to poor patients.”	3,00,000/-	-do-
452.	U.O.No.CMH-1 GA/2016/2782 dt.20.03.2017	Shri Guru Ravidas Sabha Gurgaon (Regd No.97), Shri Guru Ravidas Mandir, Jakabpura, Gurugram. “For completion of building of Guru Ravidas Bhawan.”	2,50,000/-	-do-
453.	U.O.No.CMH-1 GA/2016/2785 dt.21.03.2017	Smt. Sunita W/o Late Sh. Krishan, R/o VPO Maroudi Jatan, Distt. Rohtak, Haryana. “For education of her children being a poor widow.”	2,00,000/-	SDO (C), Rohtak.
454	U.O.No.CMH-1 GA/2016/2788 dt.21.03.2017	Sir Chhotu Ram Memorial Society (Regn. No.338/13), Chhotu Ram Park, Rohtak, Distt. Rohtak. “For repair/ renovation of Sir Chhotu Ram Memorial Hall.”	11,00,000/-	-do-
455.	U.O.No.CMH-1 GA/2016/2786 dt.21.03.2017	Jat Sabha, Kurukshetra. “For renovation and construction of additional building.”	51,00,000/-	SDO (C), Thanesar.
456	U.O.No.CMH-1 GA/2016/2787 dt.21.03.2017	Amar Saheed Kanha Gaushala, Bahin (Palwal) (Regn. No.617/80), Hathin, Distt. Palwal. “For construction of shed and purchase of fodder for cows.”	11,00,000/-	SDO (C), Hathin.
457	U.O.No.CMH-1 GA/2016/2789 dt.21.03.2017	Bharat Vikas Parisad, Charitable Trust, Parisad Bhawan, Maharaja Aggarsain Chowk, Ambala City, Distt. Ambala. “For purchase of Ultrasound Machine for Charitable	11,00,000/-	SDO (C), Ambala.
458	U.O.No.CMH-1 GA/2016/2790 dt.21.03.2017	CLDAV Public School, Sector – 11, Panchkula. “For purchase of books/upgradation of library.”	2,51,000/-	SDO (C), Panchkula.
459	U.O.No.CMH-1 GA/2016/2791 dt.21.03.2017	Smt. Neelam Rani W/o Sh. Bisakha Singh R/o House No.709/7, Near Punjab National Bank, Amar Bhawan Chowk, Panipat, Distt. Panipat. “For cancer treatment of	50,000/-	SDO (C), Panipat.
460	U.O.No.CMH-1 GA/2016/2791 dt.21.03.2017	Sati Bhai Sai Dass Sewa Dal, Sector-11, HUDA, Panipat. “For purchase of Eye Testing Machine for providing free	2,00,000/-	-do-
461.	U.O.No.CMH-1 GA/2016/2791 dt.21.03.2017	Nayee Pahal Welfare Society, 97 Basant Nagar, Panipat. “For organizing free camps and distribution of free	2,00,000/-	-do-
462.	U.O.No.CMH-1 GA/2016/2792 dt.21.03.2017	Rao Bane Singh Sikhsha Samiti, (Regn. No. 3313/2002) Village Kapriwas, Teh & Distt. Rewari. “For purchase of	50,000/-	SDO (C), Rewari.
463	U.O.No.CMH-1 GA/2016/2792 dt.21.03.2017	Sajjan Singh Shiksha Samiti, (Regn. No. 88/2006) Village Konsiwas, Teh & Distt. Rewari. “For purchase of	50,000/-	-do-
464.	U.O.No.CMH-1 GA/2016/2792 dt.21.03.2017	Smt. Babli Devi W/o Sh. Surender Kumar, H.No. 304, Ward No.13, Double Fatak Road, Opposite Food & Supplies Office, Teh & Distt. Rewari. “For repair of	50,000/-	-do-
465.	U.O.No.CMH-1 GA/2016/2793 dt.21.03.2017	Gram Panchayats: Kapriwas, Akeri, Khakhara, Nikhri, Masani, Dunderwas, Gindokhar, Chillar, Kakoria, Ramgarh, Gokalpur, Balawas Jamapur, Bhatsana, Gokalgarh, Chandawas, Budhpur, Teh & Distt. Rewari. “For purchase of sports items for youths.” (Rs.1,00,000/- to each Gram Panchayat)	16,00,000/-	-do-
466.	U.O.No.CMH-1 GA/2016/2793 dt.21.03.2017	Gram Panchayats: Joniawas, Titarpur, Jonawas, Baliar Khurd, Jeetpura, Kathuwas, Sanghwari, Bhudla, Bariyawas, Phideri, Bhagwanpur, Mandhiya Kalan, Kalaka, Bikaner, Kaluwas, Kishangarh, Rajpura Khalsa, Lakhnor, Kharagwas, Balawas Ahir, Dhoki, Teh & Distt. Rewari. “For purchase of sports items for youths.” (Rs.50,000/- to each Gram Panchayat)	10,50,000/-	-do-
467.	U.O.No.CMH-1 GA/2016/2793 dt.21.03.2017	Gram Panchayats: Guriyani, Bharnpur, Bass, Ahamdpur, Bhurthla, Nayagaon Jat, Block Nahar, Teh. Kosli, Distt. Rewari. “For Construction/ Repair of Shed.” (Rs.50,000/- to each Gram Panchayat)	3,00,000/-	SDO (C), Kosli.
468	U.O.No.CMH-1 GA/2016/2794	Shri Krishan - Sudama Maitri Gaushala, (Regn.No.3030) VPO Kharak Kalan. Distt. Bhiwani. “For purchase of	5,00,000/-	SDO (C), Bhiwani

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.21.03.2017	fodder for cows Construction of Shed and boundary		
469	U.O.No.CMH-1 GA/2016/2794 dt.21.03.2017	Shri Krishan Gaushala Samiti, (Regd.) Baliyali, Bawani Khera, Distt. Bhiwani. "For purchase of fodder for cows	5,00,000/-	-do-
470.	U.O.No.CMH-1 GA/2016/2796 dt.21.03.2017	Punjabi Sabha Chopal, Tosham, Distt. Bhiwani. "For construction of a big hall room, four toilets and four	20,00,000/-	SDO (C), Tosham.
471	U.O.No.CMH-1 GA/2016/2795 dt.21.03.2017	Manav Sewa Sangam Charitable Trust (Regd.), Tohana, District Fatehabad (Haryana). "For purchase/ installation	1,00,00,000/-	SDO (C), Tohana.
472	U.O.No.CMH-1 GA/2016/2895 dt.24.03.2017	Kamdheni Mangal Pariwar (Regd.) Village Balaur, Teh. Bahadurgarh, Distt. Jhajjar. "For purchase of fodder for cows for one year."	11,00,000/-	SDO (C), Bahadurgarh.
473	U.O.No.CMH-1 GA/2016/2890 dt.24.03.2017	Maharana Partap Samriti Bhawan Samiti (Regn. No.01076), Maharana Partap Bhawan, Sector-8, Urban Estate, Karnal. "For providing free education to poor children, organizing mass marriages, chhabils and providing food to poor persons etc."	25,00,000/-	SDO (C), Karnal.
474	U.O.No.CMH-1 GA/2016/2908 dt.24.03.2017	Shri Guru Sain Bhagat Dharamshala Evam Mandir, Gharaunda, Distt. Karnal. "For major repair and maintenance of Dharamshala."	3,50,000/-	SDO (C), Gharaunda.
475	U.O.No.CMH-1 GA/2016/2908 dt.24.03.2017	Shri Vishavkarma Maha Sabha Gharaunda (Regn.No.1350), Distt. Karnal. "For additions, alterations and repair of building of Maha Sabha."	10,00,000/-	-do-.
476.	U.O.No.CMH-1 GA/2016/2908 dt.24.03.2017	Samast Viklang Besahara Evam Widhwa Vridhjanhit Society (Regn.No.80) VPO Nagla Roran, Teh. Indri, Distt. Karnal. "For purchase of sewing machines for poor ladies and Girls."	1,00,000/-	SDO (C), Indri.
477	U.O.No.CMH-1 GA/2016/2908 dt.24.03.2017	Inder Krishan Gokul Gram Society (Regn.No.06686) Chaura, Teh. Gharaunda, Distt. Karnal. "For construction of shed and purchase of fodder for cows.	3,00,000/-	SDO (C), Gharaunda.
478	U.O.No.CMH-1 GA/2016/2908 dt.24.03.2017	Sh. Vinod Paswan S/o Sh. Ramu Paswan, R/o Durga Colony, Karnal. "For construction of house being a poor person."	1,00,000/-	SDO (C), Karnal.
479	U.O.No.CMH-1 GA/2016/2908 dt.24.03.2017	Sh. Karam Singh S/o Sh.Chandi Ram, Vill. Dinger Majra, Teh. Gharaunda, Distt. Karnal. "For construction of house and his own treatment being a poor person."	1,50,000/-	SDO (C), Gharaunda.
480	U.O.No.CMH-1 GA/2016/2908 dt.24.03.2017	Smt. Seema Devi W/o Sh. Sushil Kumar, Vill. Harsinghpura, Teh. Gharaunda, Distt. Karnal. "For treatment of her husband who is in coma for the last 3 years and repair of house being a poor person."	1,50,000/-	-do-
481.	U.O.No.CMH-1 GA/2016/2908 dt.24.03.2017	Ror Mahasabha (Regn.No.01248) Head Office Ror Bhawan, G.T. Road, Karnal. "For construction of Ror Bhawan in Assandh."	11,00,000/-	SDO (C), Karnal.
482	U.O.No.CMH-1 GA/2016/2908 dt.24.03.2017	Sh. Manoj Kumar S/o Sh. Dalel Singh, R/o H.No.693, Gali No.7, Brham Nagar, Hansi Road, Karnal. "For purchase of Archery equipments etc. for his daughter Ridhi, who is a National Level Player of Archery."	3,00,000/-	-do-
483.	U.O.No.CMH-1 GA/2016/2910 dt.24.03.2017	Bhagwan Shri Vishvakarma Dharamshala Evm Mandir (Regn. No.1019), Panchal Sabha, Shiv Colony, Kaithal Road, Karnal. "For repair of Panchal Choupal."	5,00,000/-	SDO (C), Karnal.
484	U.O.No.CMH-1 GA/2016/2910 dt.24.03.2017	Shri Sewa Samiti Ashram (Regd), Arjun Gate, Karnal. "For Construction of Dharamshala."	5,00,000/-	SDO (C), Karnal.
485	U.O.No.CMH-1 GA/2016/2910 dt.24.03.2017	Gram Panchayat, Kachhwa, Teh. & Distt. Karnal. "For Construction of Ambedkar Bhawan."	3,00,000/-	-do-
486.	U.O.No.CMH-1 GA/2016/2910 dt.24.03.2017	Shri Guru Ravidas Sabha (Regn. No. 62), New Ramesh Nagar, Sadar Bazar, Karnal. "For Construction of Ravidas Dharamshala."	5,00,000/-	-do-
487.	U.O.No.CMH-1 GA/2016/2910 dt.24.03.2017	Ambedkar Samaj Kalyan Sabha (Regd.), Ambedkar Bhawan, Sector-16, Karnal. "For Construction of Ambedkar Bhawan."	15,00,000/-	-do-
488.	U.O.No.CMH-1 GA/2016/2892 dt.24.03.2017	Jaat Dharamshala Sewa Samiti, (Regn. No.HR013201300568/30.12.2013) Tosham, Distt. Bhiwani. "For completion of construction work of Jaat Dharamshala."	20,00,000/-	SDO (C), Tosham.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
489	U.O.No.CMH-1 GA/2016/2893 dt.24.03.2017	Sh. Rajesh Bansal S/o Sh. Gaje Nath, Bagh Kothi, Gali No. 5, Bhiwani. For financial assistance for house repair being a poor.”	1,50,000/-	SDO (C), Bhiwani.
490	U.O.No.CMH-1 GA/2016/2893 dt.24.03.2017	Sh. Anand Singh s/o Bharat Singh, Manan Pana, Bhiwani. “For financial assistance for medical treatment being a poor.”	1,50,000/-	-do-
491.	U.O.No.CMH-1 GA/2016/2893 dt.24.03.2017	Sh. Arun Garg S/o Sh. Nemi Chand, Manan Pana, Bichla Bazaar, Bhiwani. “For financial assistance for house repair being a poor.”	2,00,000/-	-do-
492.	U.O.No.CMH-1 GA/2016/2893 dt.24.03.2017	Sh. Jagbir Singh S/o Sh. Lakhi Ram, Kharkari Phatak, Bhiwani. “For financial assistance for medical treatment being a poor.”	50,000/-	-do-
493.	U.O.No.CMH-1 GA/2016/2893 dt.24.03.2017	Sh. Sushil Bansal S/o Sh. Sant Lal, R/o H.No. 166, New Housing Board, Bhiwani. “For financial assistance for medical treatment being a poor.”	1,50,000/-	-do-
494.	U.O.No.CMH-1 GA/2016/2893 dt.24.03.2017	Shikar Chetna Sangthan, Bhiwani. “For providing help to poor children.”	11,00,000/-	-do-
495.	U.O.No.CMH-1 GA/2016/2893 dt.24.03.2017	Sh. Ramphal S/o Sh. Shishpal R/o Haluwas Gate, New Basti, Bhiwani. “For financial assistance for house repair being a poor.”	2,00,000/-	-do-
496.	U.O.No.CMH-1 GA/2016/2893 dt.24.03.2017	Sh. Vinod Kumar S/o Sh. Balbadar Sharma R/o Village Mundhal Khurd, Bhiwani. “For financial assistance for medical treatment being a poor.”	1,00,000/-	-do-
497.	U.O.No.CMH-1 GA/2016/2893 dt.24.03.2017	Sh. Lalit Kumar S/o Sh. Maman Singh R/o Vidhya Nagar, Bhiwani. “For financial assistance for house repair being a poor.”	2,00,000/-	-do-
498.	U.O.No.CMH-1 GA/2016/2893 dt.24.03.2017	Sh. Akash Singh S/o Sh. Man Singh Chauhan, Old Bharat Nagar, Near Gayatri School, H.No. 29, Bhiwani. “For financial assistance for higher education being a poor.”	2,00,000/-	-do-
499.	U.O.No.CMH-1 GA/2016/2893 dt.24.03.2017	Sh. Akash Dalmia S/o Sh. Kamal Dalmia R/o Bagh Kothi, Gali No. 3, Bhiwani. “For financial assistance for higher education being a poor.”	2,00,000/-	-do-
500.	U.O.No.CMH-1 GA/2016/2893 dt.24.03.2017	Sh. Sonu S/o Sh. Rajender, V.P.O Sai, District Bhiwani. “For financial assistance for house repair being a poor.”	1,50,000/-	-do-
501.	U.O.No.CMH-1 GA/2016/2893 dt.24.03.2017	Sh. Pawan S/o Sh. Hari Singh R/o Friends Colony, Bhiwani. “Financial assistance for medical treatment being a poor.”	2,00,000/-	-do-
502.	U.O.No.CMH-1 GA/2016/2894 dt.24.03.2017	Municipal Council, Bhiwani. “For construction of Hall room in Dhanak Chaupal, Hanuman Gate, Circular road, Bhiwani.”	3,00,000/-	-do-
503.	U.O.No.CMH-1 GA/2016/2894 dt.24.03.2017	Ms. Pinki (Yoga Player) D/o Sh. Jagdish, R/o Kirti Nagar, Bhiwani. “For organising yoga camps.”	2,00,000/-	-do-
504.	U.O.No.CMH-1 GA/2016/2894 dt.24.03.2017	Ms. Preeti Gill (Yoga Player) D/o Sh. Dara Singh, R/o Vidya Nagar, Bhiwani. “For organising yoga camps.”	1,00,000/-	-do-
505.	U.O.No.CMH-1 GA/2016/2894 dt.24.03.2017	Saini Sabha, (Regn. No.758/98-99), Hanuman Dhani, Ward No.14, Bhiwani. “For completion of construction work of Saini Sabha.”	5,00,000/-	SDO (C), Bhiwani.
506	U.O.No.CMH-1 GA/2016/2894 dt.24.03.2017	Vishwakarma Shiksha & Kalyan Samiti, Vishwakarma Bhawan, Naya Bazaar, Bhiwani. “For completion/construction of Vishwakarma Bhawan.”	5,00,000/-	-do-
507.	U.O.No.CMH-1 GA/2016/2894 dt.24.03.2017	Jogi Nath Samaj Sewa Sanstha (Regn. No.245), Bhiwani. “For construction of rooms in Dharamshala.”	7,00,000/-	-do-
508.	U.O.No.CMH-1 GA/2016/2894 dt.24.03.2017	Ambedkar Bhawan, Jitu Wala Johar, Opp. Vikas High School, Bhiwani. “For construction of one room in Ambedkar Bhawan.”	2,00,000/-	-do-
509.	U.O.No.CMH-1 GA/2016/2894 dt.24.03.2017	Balmiki Chaupal, Bawari Gate, Bhiwani. “For repair of Balmiki Choupal.”	1,00,000/-	-do-
510.	U.O.No.CMH-1 GA/2016/2894 dt.24.03.2017	Smt. Mona W/o Sushil Kumar, R/o Asharam Gate, Naya Bazaar, Bhiwani. “For financial assistance for treatment of cancer being a poor.”	2,00,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
511.	U.O.No.CMH-1 GA/2016/2894 dt.24.03.2017	Shiv Shakti Charitable Trust (Regn. No.1165), Teliwara Jain Chowk, Bhiwani. "For construction of building/purchase of computer for providing free training."	6,00,000/-	-do-
512.	U.O.No.CMH-1 GA/2016/2894 dt.24.03.2017	Sh. Parveen Kumar S/o Sh. Kanshi Ram, R/o Bharat Nagar, Rohtak Gate, Bhiwani. "For financial assistance for medical treatment being a poor."	1,50,000/-	-do-
513.	U.O.No.CMH-1 GA/2016/2894 dt.24.03.2017	Sh. Lalit Kumar S/O Sh. Onkar Singh, R/o H.No.108, Vikas Nagar, Bhiwani. "For financial assistance for medical treatment being a poor."	1,50,000/-	-do-
514.	U.O.No.CMH-1 GA/2016/2906 dt.24.03.2017	Digambar Jain Dharamshala (Regn. No.009976), VPO Buria near Jain Mandir, Yamunanagar. "For construction of Dharamshala."	5,00,000/-	SDO (C), Jagadhri.
515.	U.O.No.CMH-1 GA/2016/2906 dt.24.03.2017	Helping Hand Group (Regn. No.00048), #479-R, Model Town, Yamunanagar, Haryana. "For deep hand pump in rural area and organizing of medical check-up camps."	5,00,000/-	-do-
516.	U.O.No.CMH-1 GA/2016/2906 dt.24.03.2017	Family Planning Association, #12, Adarsh Nagar, Near Bhai Kanhaiya Sahib Chowk, Yamunanagar. "For organising medical camp and free distribution of medicines."	2,00,000/-	-do-
517.	U.O.No.CMH-1 GA/2016/2906 dt.24.03.2017	Yuva Sewa Association (Regn. No.00676), #1150, Sector-17, HUDA, Jagadhri, Distt. Yamunanagar. "For organising medical camp & free distribution of medicines and ration to poor people."	6,00,000/-	-do-
518.	U.O.No.CMH-1 GA/2016/2906 dt.24.03.2017	Ajat Mukti Dham Lal Dwara Road NR Sobhagya Resort Bank, Distt. Yamunanagar. "For constuction of Shed."	2,50,000/-	-do-
519.	U.O.No.CMH-1 GA/2016/2906 dt.24.03.2017	Phool Chand Geeta Vidya Mandir, Near Railway Crossing Farakpur, Yamunanagar. For Repair/ white-wash of school."	2,00,000/-	-do-
520.	U.O.No.CMH-1 GA/2016/2906 dt.24.03.2017	Sumer Chand Jain Geeta Vidya Mandir Buria, (Regn. No.000436), Near Jain Mandir Buria, Yamunanagar. "For construction of toilets and bathrooms."	2,00,000/-	-do-
521.	U.O.No.CMH-1 GA/2016/2906 dt.24.03.2017	Arya Samaj Mandir Kharwan (Regn. No.00154), VPO Kharwan, Distt. Yamunanagar. "For repair & renovation of community Hall to be used by public."	1,00,000/-	-do-
522.	U.O.No.CMH-1 GA/2016/2906 dt.24.03.2017	Uthan Institute of Development and Studies (Regn. No.751), # 106, Lal Dawara Colony, Yamunanagar. "For purchase of chairs and LED projector for Conference Hall."	1,00,000/-	-do-
523.	U.O.No.CMH-1 GA/2016/2906 dt.24.03.2017	DAV Public School, Professor Colony, Yamunanagar. "For Repair and white-wash of school."	2,00,000/-	-do-
524.	U.O.No.CMH-1 GA/2016/2906 dt.24.03.2017	Sh. Naresh S/o Sh. Kali Ram Kashyap R/o H.No.23, Tilak Nagar, Yamunanagar. "For financial assistance for his treatment being a poor person."	50,000/-	-do-
525.	U.O.No.CMH-1 GA/2016/2906 dt.24.03.2017	Shri Sathya Jagriti Vidya Mandir, Village Darwa, P.O. Yamunanagar, Distt. Yamunanagar. "For construction of bathrooms and toilets."	2,00,000/-	SDO (C), Jagadhri.
526.	U.O.No.CMH-1 GA/2016/2907 dt.24.03.2017	Gram Panchayat, Behrampur, Block Sohna, Distt. Gurugram. "For construction of Streets:- i) From house of Sh. Sen Pal to main road. ii) Hadwali Gali from house of Sh. Prem, Sarpanch to house of Sh. Lilu S/o Sh. Sumer."	15,00,000/-	SDO (C), Gurugram.
527.	U.O.No.CMH-1 GA/2016/2907 dt.24.03.2017	Gram Panchayat, Rethoj, Block Sohna, Distt. Gurugram. "For construction of Streets:- i) From house of Sh. Krishan to house of Sh. Thandi Member. ii) From Mata Mandir to house of Sh. Bhagwat."	15,00,000/-	-do-
528.	U.O.No.CMH-1 GA/2016/2907 dt.24.03.2017	Gram Panchayat, Sarmathla, Block Sohna, Distt. Gurugram. "For interlocking of ground of Gram Sachivalya with interlocking tiles."	10,00,000/-	-do-
529.	U.O.No.CMH-1 GA/2016/2907 dt.24.03.2017	Gram Panchayat, Hajipur, Block Sohna, Distt. Gurugram. "For construction of street from house of Sh. Ram Kumar to house of Sh. Nanak."	7,00,000/-	-do-
530.	U.O.No.CMH-1 GA/2016/2907 dt.24.03.2017	Municipal Council, Sohna, Distt. Gurugram. "For construction of Prajapati Dharamshala at Sohna."	15,00,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
531.	U.O.No.CMH-1 GA/2016/2913 dt.24.03.2017	Captain Chandan Lal Blind School, Village- Behrampur, Distt. Gurugram. "For construction of rooms in school building."	11,00,000/-	-do-
532.	U.O.No.CMH-1 GA/2016/2909 dt.24.03.2017	Sh. Mahavir Singh S/o Sh. Ranjeet Singh, Vill. Barana, Distt. Panipat. "For purchase of shooting equipments etc. for his daughter Anjali Chaudhary, who is a National Level Player of shooting championship."	3,00,000/-	SDO (C), Panipat.
533	U.O.No.CMH-1 GA/2016/2911 dt.24.03.2017	Dharmarth Gaushala Sisana (Regd.), Sisana, Distt. Sonapat, Haryana. "For purchase of fodder for cows for one year."	11,00,000/-	SDO (C), Sonapat.
534	U.O.No.CMH-1 GA/2016/2912 dt.24.03.2017	Smt. Harbans Kaur W/o Sh. Balkar Singh, R/o Village Kiratpur, Kalka, Distt. Panchkula. "For cancer treatment of her son Gurjeet Singh being a poor."	2,00,000/-	SDO (C), Kalka.
535	U.O.No.CMH-1 GA/2016/2914 dt.24.03.2017	Khatli Samajik Vikas Mandal, Faridabad, 60 feet road, Jawahar Colony, NIT Faridabad. "For Construction of community centre."	5,00,000/-	SDO (C), Faridabad.
536	U.O.No.CMH-1 GA/2016/2914 dt.24.03.2017	Bhatia Sewak Samaj NH-2, Block D, NIT Faridabad. "For Construction of Tara free Eye Hospital Buiding."	11,00,000/-	-do-
537.	U.O.No.CMH-1 GA/2016/2914 dt.24.03.2017	Rajasthan Association, Rajasthan Sewa Samiti, Sector-10, Opposite Mini Secretariat, Faridabad. "For construction of Rajasthan Bhawan.	11,00,000/-	-do-
538.	U.O.No.CMH-1 GA/2016/2914	Gurukul Manjhawali, Faridabad. "For construction of over head water tank and shed."	10,00,000/-	-do-
539.	U.O.No.CMH-1 GA/2016/2914 dt.24.03.2017	Shri Gopal Gaushala, Surajkund, Badkhal Road, Faridabad. "For construction of Shed and purchase of fodder."	11,00,000/-	-do-
540.	U.O.No.CMH-1 GA/2016/2915 dt.24.03.2017	Brahman Dharmshala, Bhagwan Parsu Ram Sewa Samiti, Shri Ram Colony, Garhi Road, Hodal, Distt. Palwal. "For Construction of Parshu Ram Bhawan at Hodal."	11,00,000/-	SDO (C), Hodal.
541	U.O.No.CMH-1 GA/2016/2915 dt.24.03.2017	Vishwa Sankirtan Tour Trust, Gosewa Dham, near Dubchik, Hodal, Distt. Palwal. "For Purchase X-Ray Machine (1000 MA-150 KVP) and purchase of equipment for Veterinary Hospital."	11,00,000/-	-do-
542.	U.O.No.CMH-1 GA/2016/2915 dt.24.03.2017	Gau Shala, Bhiduki, Palwal. "For construction of Shed and purchase of fodder."	5,00,000/-	SDO (C), Palwal
543	U.O.No.CMH-1 GA/2016/2915 dt.24.03.2017	Gurjar Bhawan, Palwal. "For construction of Gurjar Bhawan building."	21,00,000/-	-do-
544.	U.O.No.CMH-1 GA/2016/2962 dt.27.03.2017	Shri Guru Brahmanand Trust Bani (Regd.) Pundri, Distt. Kaithal (Haryana). "For completion of Community Hall for public use."	50,00,000/-	SDO (C), Kaithal
545	U.O.No.CMH-1 GA/2016/2963 dt.27.03.2017	Ma Vaishno Devi International Foundation Sanstha, Cheeka, Distt. Kaithal. "For free distribution of tricycles, hearing machines, and mass marriages of poor girls."	11,00,000/-	SDO (C), Guhla.
546	U.O.No.CMH-1 GA/2016/2963 dt.27.03.2017	Shri Sanatan Dharam Sabha, Cheeka, Distt. Kaithal. "For purchase of equipment for Science Lab., Biology Lab. And Computer Lab."	11,00,000/-	-do-
547.	U.O.No.CMH-1 GA/2016/2963 dt.27.03.2017	Shri Khatu Shyam Parivar Trust, Cheeka, Distt. Kaithal. "For Construction of Shed and Purchase of Water Cooler."	6,00,000/-	-do-
548.	U.O.No.CMH-1 GA/2016/2963 dt.27.03.2017	Shri Krishan Gopal Gau Sewa Sadan Sabha, Cheeka, Distt. Kaithal. "For construction of Shed, purchase of cattle feed and Water Cooler."	6,00,000/-	-do-
549.	U.O.No.CMH-1 GA/2016/2964 dt.27.03.2017	Aachrya Ramanand Antarrashtriya Vidhyapith, Village Tatiana, Gulha, Kaithal. "For construction of two rooms."	5,00,000/	-do-
550.	U.O.No.CMH-1 GA/2016/2965 dt.27.03.2017	Sanskriti Society for Arts & Cultural Development (regd). H. No. 1129, HBC, Sector-1-4, Hisar. "For construction of two rooms."	5,00,000/	SDO (C), Hisar
551	U.O.No.CMH-1 GA/2016/2966 dt.27.03.2017	Haryana State Blind Employees Association, Karnal. "For construction of office room."	2,00,000/	SDO (C), Karnal.
552	U.O.No.CMH-1 GA/2016/2967 dt.27.03.2017	Bharat Vikas Parishad, Opp. Aggarwal Hospital, Kurukshetra. "For construction of Physiotherapy Centre."	2,00,000/-	SDO (C), Thanesar

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
553	U.O.No.CMH-1 GA/2016/2967 dt.27.03.2017	Sanskar Bharti, Dayanand Colony, Salarpura Road, Kurukshetra. "For promotion of social & Cultural activities."	2,00,000/-	-do-
554.	U.O.No.CMH-1 GA/2016/2967 dt.27.03.2017	Maa Saraswati Annpurna Bhandara Seva Samiti, Pehowa, Kurukshetra. "For construction of Kitchen for use of gen. public."	2,00,000/-	SDO (C), Pehowa
555	U.O.No.CMH-1 GA/2016/2967 dt.27.03.2017	Devbhumi Bhatrri Mandal, H.No. 1365/5, Vashist Colony Mohan Nagar, Kurukshetra. "For construction of Hall for public use."	5,00,000/-	SDO (C), Thanesar
556	U.O.No.CMH-1 GA/2016/2967 dt.27.03.2017	Mair Kshatriya Sunar Dharamshala, Near Chota Railway Station, Kurukshetra. "For construction of Hall for public use."	5,00,000/-	-do-
557.	U.O.No.CMH-1 GA/2016/2967 dt.27.03.2017	Shri Muni Kultaran Tirth Khel Committee, Village Kiramch, Kurukshetra. "For construction of two rooms."	5,00,000/-	-do-
558.	U.O.No.CMH-1 GA/2016/2967 dt.27.03.2017	JCI Kurukshetra, H.No. 288, Sector-13, Kurukshetra. "For renovation & beatification of JCI chowk, Near DC residence."	5,00,000/-	SDO (C), Thanesar
559	U.O.No.CMH-1 GA/2016/2967 dt.27.03.2017	International Society for Krishna Consciousness, Hare Krishna Dham, Kurukshetra. "For construction of library & three rooms."	13,00,000/-	-do-
560.	U.O.No.CMH-1 GA/2016/2967 dt.27.03.2017	Shri Lal Dwara Sewak Mandal, Vashist Colony, Kurukshetra. "For construction of hall for public use."	5,00,000/-	-do-
561.	U.O.No.CMH-1 GA/2016/3177 dt.30 .03.2017	Gau Raksha Sadan, Village Mavai, Faridabad. "For Construction of Shed for cows."	5,00,000/-	SDO (C), Faridabad.
562	U.O.No.CMH-1 GA/2016/3178 dt.30 .03.2017	Brahaman Sabha, Near D.G. Khan School, Bhagwan Parshuram Road, Palwal. "For Construction of Building."	20,00,000/-	SDO (C), Palwal.
563	U.O.No.CMH-1 GA/2016/ 3179 dt.30.03.2017	Smt. Usha Rani W/o Late Sh. Gulab Singh, Vill. Bastali, Tehsil Nilokheri, Distt. Karnal. "For treatment of her son being poor widow."	2,00,000/-	SDO (C), Karnal.
564	U.O.No.CMH-1 GA/2016/3183 dt.30.03.2017	Sh. Ram Singh S/o Sh. Nanha Ram, Village Khawja Ahmedpur, Distt. Karnal. "For financial assistance for repair of house being a poor."	30,000/-	-do-
565.	U.O.No.CMH-1 GA/2016/3183 dt.30.03.2017	Smt. Mohindra W/o Sh. Hissam Singh, Ward No. 10, Taraori, Distt. Karnal. "For financial assistance for repair of house being a poor."	40,000/-	-do-
566.	U.O.No.CMH-1 GA/2016/3183 dt.30.03.2017	Sh. Satbir Singh S/o Sh. Mehar Singh, Village Mohdi, Distt. Karnal. "For financial assistance for repair of house being a poor."	30,000/-	-do-
567.	U.O.No.CMH-1 GA/2016/3183 dt.30.03.2017	Sh. Sachin Saini S/o Sh. Lehri Singh, village Shamgarh, Distt. Karnal. "For financial assistance for repair of house being a poor."	25,000/-	-do-
568.	U.O.No.CMH-1 GA/2016/3183 dt.30.03.2017	Sh. Om Parkash S/o Sh. Ram Sawroop Saini, Village Shamgarh, Distt. Karnal. "For financial assistance for repair of house being a poor."	25,000/-	-do-
569.	U.O.No.CMH-1 GA/2016/3183 dt.30.03.2017	Sh. Narender Kumar S/o Sh. Som Dutt Sharma, Village Shamgarh, Distt. Karnal. "For financial assistance for repair of house being a poor."	25,000/-	-do-
570.	U.O.No.CMH-1 GA/2016/3183 dt.30.03.2017	Sh. Dharampal S/o Sh. Sadhu Ram, Village Shamgarh, Distt. Karnal. "For financial assistance for repair of house being a poor."	25,000/-	-do-
571.	U.O.No.CMH-1 GA/2016/3183 dt.30.03.2017	Sh. Mahadev S/o Sh. Jassa Ram, Village Dyalpura (Pakhana), Distt. Karnal. "For financial assistance for repair of house being a poor."	25,000/-	-do-
572.	U.O.No.CMH-1 GA/2016/3183 dt.30.03.2017	Smt. Neena Devi W/o Sh. Raj Kumar, Near Khera, Sector-16, Karnal. "For financial assistance for higher education."	50,000/-	-do-
573.	U.O.No.CMH-1 GA/2016/3183 dt.30.03.2017	Sh. Nirmal S/o Sh. Bansi Lal, Village Padhana, Distt. Karnal. "For financial assistance for repair of house being a poor."	25,000/-	-do-
574.	U.O.No.CMH-1 GA/2016/3183 dt.30.03.2017	Sh. Ram Jawari S/o Sh. Rameshwar, Village Sagga, Distt. Karnal. "For financial assistance for treatment of his wife being poor."	30,000/-	-do-
575.	U.O.No.CMH-1 GA/2016/3183	Sh. Mahender S/o Sh. Tek Chand, Village Sagga, Distt. Karnal. "For financial assistance for repair of house being	25,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.30.03.2017	a poor.”		
576.	U.O.No.CMH-1 GA/2016/3183 dt.30.03.2017	Smt. Kanta Devi W/o Sh. Om Parkash, Village Shamgarh, Distt. Karnal. “For financial assistance for repair of house being a poor.”	25,000/-	SDO (C), Karnal.
577	U.O.No.CMH-1 GA/2016/3183 dt.30.03.2017	Sh. Devender S/o Sh. Pala Ram, Mangal Colony, Karnal. “For financial assistance for repair of house being a poor.”	25,000/-	-do-
578.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Smt. Krishana W/o Sh. Shiri Chand, Ward No. 15, Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	30,000/-	-do-
579.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Smt. Sangeeta W/o Sh. Sandeep Kumar, Ward No. 15, Taraori, Distt. Karnal. “For financial assistance for higher education.”	25,000/-	-do-
580.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Sh. Baboo Ram S/o Sh. Chandu Ram, Village Mohdi, Distt. Karnal. “For financial assistance for repair of house being a poor.”	30,000/-	-do-
581.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Sh. Satpal S/o Sh. Purn Chand, Ward No. 10, Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	30,000/-	-do-
582.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Sh. Hari Krishan S/o Sh. Biru Ram, Ward No. 5, Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	30,000/-	-do-
583.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Sh. Rohit S/o Sh. Manga Ram, Ward No. 4, Taraori, Distt. Karnal “For financial assistance for repair of house being a poor.”	25,000/-	-do-
584.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Sh. Sanjay S/o Sh. Tara Chand, Ward No. 4, Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	40,000/-	-do-
585.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Sh. Virender Kumar S/o Sh. Mahender, Mangal Colony, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
586.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Sh. Prem Chand S/o Sh. Dhan Singh, Village Barsalu, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
587.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Sh. Lakhwinder S/o Sh. Kirpa Singh, Village Anjanthali, Distt. Karnal. “For financial assistance for repair of house being a poor.”	25,000/-	-do-
588.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Sh. Balkaar S/o Sh. Ramdhari, Village Padwala, Distt. Karnal. “For financial assistance for repair of house being a poor.”	25,000/-	-do-
589.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Sh. Mahender S/o Sh. Surta Ram, Village Anjanthali, Distt. Karnal. “For financial assistance for repair of house being a poor.”	30,000/-	-do-
590.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Sh. Rampal S/o Sh. Ram Kishan, Village Pastana, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
591.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Sh. Manoj S/o Sh. Om Pal, Village Padhana, Distt. Karnal. “For financial assistance for repair of house being a poor.”	30,000/-	-do-
592.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Smt. Pooja W/o Sh. Narender Kumar, Mangal Colony, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
593.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Smt. Neetu W/o Sh. Jitender Kumar, Mangal Colony, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
594.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Sh. Rajender Kumar S/o Sh. Hukum Chand, Ward No. 3, Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	30,000/-	-do-
595.	U.O.No.CMH-1 GA/2016/3182 dt.30.03.2017	Sh. Aslam S/o Sh. Ilmu Deen, Village Seedpur, Distt. Karnal “For financial assistance for repair of house being a poor.”	30,000/-	-do-
596.	U.O.No.CMH-1 GA/2016/ 3181 dt.30.03.2017	Sh. Ravinder Singh S/o Sh. Avtar Singh Village Nadana, Distt. Karnal. “For financial assistance for education of his daughter being poor.”	1,00,000/-	-do-
597.	U.O.No.CMH-1 GA/2016/ 3181	Sh. Rakesh Kumar S/o Sh. Shishan Ram Village Takhana Colony, Distt. Karnal “For financial assistance for repair	1,00,000/-	SDO (C), Karnal.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.30.03.2017	of house being a poor.”		
598	U.O.No.CMH-1 GA/2016/ 3181 dt.30.03.2017	Smt. Priya W/o Sh. Chahat Arora, Chamba Singh Colony, Meerut Road, Distt. Karnal. “For financial assistance for repair of house being a poor.”	1,50,000/-	-do-
599.	U.O.No.CMH-1 GA/2016/ 3181 dt.30.03.2017	Sh. Kuku S/o Sh. Neki Ram, Mangal Colony, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
600.	U.O.No.CMH-1 GA/2016/ 3181 dt.30.03.2017	Sh. Suresh Kumar S/o Sh. Neki Ram, Mangal Colony, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
601.	U.O.No.CMH-1 GA/2016/ 3181 dt.30.03.2017	Smt. Sonia W/o Sh. Karmbir, Ward No. 10, Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	1,50,000/-	-do-
602.	U.O.No.CMH-1 GA/2016/ 3181 dt.30.03.2017	Smt. Minakshi W/o Sh. Rajesh Kumar, Ward No. 10, Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
603.	U.O.No.CMH-1 GA/2016/ 3181 dt.30.03.2017	Sh. Ram Sharan S/o Sh. Purn Chand, Ward No. 4, Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
604.	U.O.No.CMH-1 GA/2016/ 3181 dt.30.03.2017	Smt. Sunita W/o Sh. Hariom, Ward No. 4, Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	25,000/-	-do-
605.	U.O.No.CMH-1 GA/2016/ 3181 dt.30.03.2017	Smt. Asha W/o Sh. Ajay Kumar, Ward No. 4, Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	30,000/-	-do-
606.	U.O.No.CMH-1 GA/2016/ 3181 dt.30.03.2017	Sh. Narsingh S/o Sh. Tek Chand, Village Samanabahu, Distt. Karnal. “For financial assistance for repair of house being a poor.”	30,000/-	-do-
607.	U.O.No.CMH-1 GA/2016/ 3181 dt.30.03.2017	Sh. Vinit Tyagi S/o Sh. Mohlad Ram, Village Shamgarh, Distt. Karnal. “For financial assistance for repair of house being a poor.”	25,000/-	-do-
608.	U.O.No.CMH-1 GA/2016/ 3181 dt.30.03.2017	Smt. Bhagwati Devi, Village Brass, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
609.	U.O.No.CMH-1 GA/2016/ 3181 dt.30.03.2017	Sh. Ramdhir S/o Sh. Kabadi Ram, Village Sambhali, Distt. Karnal. “For financial assistance for repair of house being a poor.”	30,000/-	-do-
610.	U.O.No.CMH-1 GA/2016/ 3181 dt.30.03.2017	Sh. Vinod Kumar S/o Sh. Jai Bhagwan, Village Sambhali, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
611.	U.O.No.CMH-1 GA/2016/ 3181 dt.30.03.2017	Sh. Parveen Kumar S/o Sh. Jagmal Singh, Village Sambhali, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
612.	U.O.No.CMH-1 GA/2016/ 3181 dt.30.03.2017	Sh. Gurvinder Singh S/o Sh. Gurbachan Singh, Village Sambhi, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
613.	U.O.No.CMH-1 GA/2016/ 3181 dt.30.03.2017	Smt. Shakuntla Devi W/o Sh. Chiman Lal, Ward No. 10, Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	30,000/-	-do-
614.	U.O.No.CMH-1 GA/2016/ 3180 dt.30.03.2017	Smt. Rukmani W/o Sh. Satish Kumar, Ward No. -8, Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
615.	U.O.No.CMH-1 GA/2016/ 3180 dt.30.03.2017	Smt. Luxmi Devi W/o Dharmapal, Ward No. -4, Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
616.	U.O.No.CMH-1 GA/2016/ 3180 dt.30.03.2017	Smt. Salochana W/o Sh. Ashok Kumar, Vill. Takhna Khalsa, Distt. Karnal. “For financial assistance for repair of house being a poor.”	30,000/-	-do-
617.	U.O.No.CMH-1 GA/2016/ 3180 dt.30.03.2017	Sh. Khush Dev Singh S/o Sh. Gurbachan Singh, VPO Nising, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
618.	U.O.No.CMH-1 GA/2016/ 3180 dt.30.03.2017	Sh. Malkeet Singh S/o Ikbai Singh, VPO Nising, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	SDO (C), Karnal.
619	U.O.No.CMH-1 GA/2016/ 3180	Sh. Chabeel Das S/o Sh. Munshi Ram, VPO Nising, Distt. Karnal. “For financial assistance for repair of house	40,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.30.03.2017	being a poor.”		
620.	U.O.No.CMH-1 GA/2016/ 3180 dt.30.03.2017	Sh. Inderjeet S/o Sh. Gurpal Singh Sandhu, VPO Nising, Distt. Karnal. “For financial assistance for repair of house being a poor.”	30,000/-	-do-
621.	U.O.No.CMH-1 GA/2016/ 3180 dt.30.03.2017	Sh. Pawan S/o Sh. Satpal, Vill Nadana, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
622.	U.O.No.CMH-1 GA/2016/ 3180 dt.30.03.2017	Sh. Suresh Kumar S/o Sh. Sushil Kumar, VPO Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
623.	U.O.No.CMH-1 GA/2016/ 3180 dt.30.03.2017	Sh. Ranbeer Singh So Sh. Ram Daas, VPO Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	35,000/-	-do-
624.	U.O.No.CMH-1 GA/2016/ 3180 dt.30.03.2017	Sh. Babu Ram S/o Sh. Chamail Singh, Vill. Shamgarh, Distt. Karnal. “For financial assistance for repair of house being a poor.”	25,000/-	-do-
625.	U.O.No.CMH-1 GA/2016/ 3180 dt.30.03.2017	Sh. Om Parkash S/o Sh. Ganga Ram, Ward No. -15, Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	25,000/-	-do-
626.	U.O.No.CMH-1 GA/2016/ 3180 dt.30.03.2017	Smt. Savita W/o Sh. Baljeet Singh, Vill. Sandhir, Distt. Karnal. “For financial assistance for repair of house being a poor.”	30,000/-	-do-
627.	U.O.No.CMH-1 GA/2016/ 3180 dt.30.03.2017	Smt. Bohti Devi W/o Sh. Surjeet Singh, VPO Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	30,000/-	-do-
628.	U.O.No.CMH-1 GA/2016/ 3180 dt.30.03.2017	Smt. Kiran Gupta W/o Vijay Gupta, VPO Taraori, Distt. Karnal. “For financial assistance for repair of house being a poor.”	1,00,000/-	-do-
629.	U.O.No.CMH-1 GA/2016/ 3180 dt.30.03.2017	Smt. Sheela Devi W/o Sh. Satnarayan, Vill. Amupur, Distt. Karnal. “For financial assistance for repair of house being a poor.”	50,000/-	-do-
630.	U.O.No.CMH-1 GA/2016/ 3180 dt.30.03.2017	Sh. Beer Chand, Dera Amupur, Vill. Amupur, Distt. Karnal. “For financial assistance for education of his son being poor.”	50,000/-	-do-
631.	U.O.No.CMH-1 GA/2016/ 3180 dt.30.03.2017	Sitaram Ashram-Nagar Khera, Near Gurdawar, VPO Taraori, Distt. Karnal. “For Construction of Hall for Nagar Khera for the use of General Public.”	2,50,000/-	-do-

Allocation of Discretionary Grants sanctioned by Shri Bikrem Singh Yadav Minister of State, Cooperation & Printing & Stationary Deptt., Haryana, Chandigarh for the financial year 2016-17.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.Secy./M.Coop/2016/09 dt.04.05.2016	Sarpanch, Gram Panchayat, Uncha, Block Khol, District Rewari. “ For construction of drainage at Harijan Choupal & Bus Stand.”	3,00,000/-	B.D.P.O Khol (Rewari)
2	U.O.No.Secy./M Coop/2016/13 dt.05.05.2016	Sarpanch, Gram Panchayat,Bhatsana, Block Rewari Tehsil & District Rewari. “ For	7 ,00,000/-	SDO(C) (Rewari)
3	U.O.No.Secy./M. Coop/2016/01 dt.04.05.2016	Shiv Mohan Gaushala, Jatusana (Regd. No. HR/RWR/2013/00093) Tehsil & District Rewari. “For	10,00,000/-	B.D.P.O. Jatusana
4	U.O.No.Secy./M. Coop/2016/05 dt.04.05.2016	Smt. Sumitra Devi W/o Sh. Satya Prakash, VPO Juddi, Tehsil Kosli, District Rewari. “ For as financial	1,00,000/-	SDO(C)
5	U.O.No.Secy./M. Coop/2016/21 dt.19.05.2016	Sarpanch, Gram Panchayat, Murlipur, Block Jatusana, Tehsil & District Village Lokra, Tehsil	6,12,000/-	B.D.P.O. Jatusana
6	U.O.No.Secy./M. Coop/2016/21 dt.19.05.2016	Sarpanch, Gram Panchayat, Sahadat Nagar, Block Nahar, Tehsil Kosli,District Rewari. “For	5,00,000/-	SDO (c)
7	U.O.No.Secy./M. Coop/2016/29 dt.19.05.2016	Sarpanch, Gram Panchayat, Bhakli-II, Block Nahar, Tehsil Kosli, District Rewari. “ For installation of	8,00,000/-	-do-
8.	U.O.No.Secy./M. Coop/2016/17 dt.18.05.2016	Gram Panchayat Village Lokra, Tehsil Pataudi, District Gurgaon. “ For completion of road from PWD	5,00,000/-	B.D.P.O. Pataudi Gurgaon
9	U.O.No.Secy./M. Coop/2016/33 dt.27.05.2016	S.D.O. Operation Sub Division, DHBVN, Buroli, Block Khol , Rewari. “For shifting of 11 KV	46,200/-	SDO(C) Rewari.
10	U.O.No.Secy./M. Coop/2016/38 dt.27.05.2016	Smt. Madhu Bala W/o Late Sh. Satish Kumar, Village Gujarwas, Block Nahar, Tehsil-Kosli, District-	50,000/-	SDO(C) Kosli.
11	U.O.No.Secy./M. Coop/2016/42 dt.27.05.2016	S.D.O. Operation Sub Division, DHBVN, Kosli, Block Nahar, Rewari. “For extension of LT Line	1,20,000/-	SDO(C) Kosli.
12	U.O.No.Secy./M. Coop/2016/47 dt.06.06.2016	Smt. Kamlesh W/o Late Sh. Prithvi Singh R/o Village Bitori, Block Khol (Rewari). “For financial	1,00,000/-	SDO (C) Rewari
13	U.O.No.Secy./M. Coop/2016/51 dt.06.06.2016	S.D.O., Operation Sub Division, DHBVN, Palhawas, Block Jatusana, Rewari. “For shifting of	1,69,600/-	BDPO Jatusana
14	U.O.No.Secy./M. Coop/2016/55 dt.06.06.2016	Sarpanch, Gram Panchayat, Jhal, Block Nahar, District Rewari. “For completion/extension of retaining	9,98,000/-	BDPO Nahar
15	U.O.No.Secy./M. Coop/2016/59 dt.09.06.2016	Sarpanch, Gram Panchayat, Ushamapur, Block Nahar, Tehsil Kosli, Distt. Rewari. “For	2,75,000/-	-do-
16.	U.O.No.Secy./M. Coop/2016/77 dt.15.06.2016	Sarpanch, Gram Panchayat, Bharangi, Block Nahar, District Rewari. “For const. of drainage &	2,25,000/-	-do-
17.	U.O.No.Secy./M. Coop/2016/81 dt.15.06.2016	Sh. Rajender Singh S/o Thawar Singh, Village Tint, Tehsil & District Rewari. “For financial	1,51,000/-	SDO (C) Rewari
18	U.O.No.Secy./M. Coop/2016/85 dt.15.06.2016	Principal, Pathfinder Global School (Aff. No. 530772), Malaysiawas, Tehsil-Kosli, District-Rewari. “For	15,00,000/-	SDO(C) Kosli.
19	U.O.No.Secy./M. Coop/2016/89 dt.15.06.2016	Principal, M.L.P. Sr. Sec. School (Aff. No. 531164), Rajpura (Alamgirpur) Rewari. “For	11,00,000/-	SDO(C) Rewari.
20	U.O.No.Secy./M. Coop/2016/93 dt.15.06.2016	President, Arya Samaj (Regd. No. 8476), Village Mohdinpur, Block Jatusana, Tehsil & District Rewari.	1,00,000/-	-do-
21.	U.O.No.Secy./M. Coop/2016/64 dt.09.06.2016	Yadav Sabha (Regd. No. HR013201300634), Yadav Dharamshala, Near Charkhi Gate,	11,00,000/-	SDO (C) Charkhi Dadri
22	U.O.No.Secy./M.	Kamdhenu Gowdham (Regd.	5,00,000/-	SDO (C) Tauru

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	Coop/2016/68 dt.09.06.2016	No.4523), Village Bissar Akbarpur, Naurang Tauru Road, Tehsil Tauru,		
23	U.O.No.Secy./M. Coop/2016/72 dt.10.06.2016	Sh. Ram Chander, Rama Karyana Store, Hanuman Colony, Near Hindu High School, Hansi, Distt.	1,00,000/-	SDO(C) Hansi
24	U.O.No.Secy./M. Coop/2016/97 dt.15.06.2016	Sh. Suresh Kumar S/o Sh. Puran, Village Goriya, Tehsil Matanhail, Distt. Jhajjar. "For financial	1,00,000/-	BDPO Matanhail (Jhajjar)
25	U. O.No. Secy/M.Coop/2016/10 1 dt. 27.06.2016	Neeru Modern Public School, Anand Nagar, Rewari (Regd. No. HRRWR 201400131)."For const. of additional Rooms "	1100000	SDO Rewari
26	U. O.No. Secy/M.Coop/2016/10 5 dt. 27.06.2016	Rao Tula Ram Stadium, Rewari. "For purchase of Gym equipments."	500000	do
27	U. O.No. Secy/M.Coop/2016/10 9dt. 27.06.2016	Kendriya Vidhalaya, Village Konsiwas, Tehsil & Distt. Rewari. "For purchased of R.O. water system."	300000	do
28	U. O.No. Secy/M.Coop/2016/11 3 dt. 27.06.2016	General Hospital, Rewari. "For making balance payment for purchase of two mortuary vans for use at G.H. Rewari and Khol."	369367	do
29	U. O.No. Secy/M.Coop/2016/11 7 dt. 27.06.2016	Sarpanch, Gram Panchayat, Juddi, Block Nahar, District Rewari. "For disposal of waste water from village pond & digging/cleanliness/sorting of the same "	650000	SDO Kosali
30	U. O.No. Secy/M.Coop/2016/12 1 dt. 08.07.2016	Sarpanch, Gram Panchayat, Mundi, Block Khol, District Rewari. "For construction of street from the house of Rambir Pandit upto Govt. Primary School"	820000	BDPO Khol
31	U. O.No. Secy/M.Coop/2016/12 9 dt. 08.07.2016	Sarpanch, Gram Panchayat, Dhawana, Block Khol, Tehsil & District Rewari. "For completion of street from Dhawana to Nimoth PWD road upto Dhani of Rajender Singh S/o Kanhi Ram."	300000	SDO Rewari
32	U. O.No. Secy/M.Coop/2016/13 3 dt. 08.07.2016	S.D.O., Operation Sub Division, DHBVN. Kosli, Rewari. "For shifting of Tranformer installed in front of house of Sh. Raj Kumar S/o Singhram Village-Nathera, Block- Nahar, Rewari"	25800	SDO Kosali
33	U. O.No. Secy/M.Coop/2016/12 5 dt. 08.07.2016	Baba Saheb Dr. Bhim Rao Ambedkar Sabha, Chhuchhakwas (Ishlamgarh) Block Matanhail, Jhajjar.(Regd. 06/15-B/192). "For completion of construction work of Bhawan."	500000	BDPO Matanhain
34	U. O.No. Secy/M.Coop/2016/13 8 dt. 13.07.2016	Sarpanch, Gram Panchayat, Siha Block Khol, Tehsil & District Rewari. "(I) For pavement of street from Mandir upto the house of seth Hemraj. (2) For Completion of retaining wall of village pond."	500000	BDPO Khol
35	U. O.No. Secy/M.Coop/2016/14 2 dt. 13.07.2016	Smt. Pushpa Devi W/o Sh. Rajesh Kumar. Railway Station Kosli (Bhakli- II), Tehsil Kosli, District Rewari. "For As financial assistance for treatment of her husband, who is suffering from cancer disease being poor."	100000	SDO Kosali

List of Discretionary Grants of Banwari Lal , Minister of State for Public Health Engg. Haryana, for the year 2016-17.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. Sr.Secy/MPHE/2016/ 01 dt.06.10.2016	City Magistrate Sonapat For distribution of sweets/prizes to the children who participated in cultural programme on the occasion of Independence Day."	200000	SDO (C) Sonipat
2	U.O.No. Sr.Secy/MPHE/2016/ 05 dt.06.10.2016	Sant Nirankari Mandal (Regd. No. 5360/1949-49) Rewari." For construction of Community Hall use of General Public."	100000	SDO (C) Rewari
3	U.O.No. Sr.Secy/MPHE/2016/ 09 dt.06.10.2016	Gram Panchayat Fazilipur, Tehsil Narnaul, Distt. Mohindergarh. " For construction of streets	2100000	BDPO Narnaul
4	U.O.No. Sr.Secy/MPHE/2016/ 14 dt.06.10.2016	Shri Krishan Kripa Gaushala, Pehowa, Kurukshetra (Reg. No. HR4/01152/2016). For construction of Cow sheds, boundary wall/water tank and purchase of fodder	1100000	SDO (C) Pehowa
5	U.O.No. Sr.Secy/MPHE/2016/ 18 dt.08.12.2016	Canal Valley Public School Affiliation No 5530506 (CBSE) Khurd, District Rewari For the development of sports and activities."	200000	SDO (C) Rewari
6	U.O.No. Sr.Secy/MPHE/2016/ 35 dt.08.12.2016	Balmiki Samaj, Rewari. Registration NO. DR/RWR-807, District Rewari. "For maintenanc of Balmiki Bhawan."	200000	SDO (C) Rewari
7	U.O.No. Sr.Secy/MPHE/2016/ 39 dt.08.12.2016	Go Raksha Sewa Samiti, Rewari. Regd. No. HR/RWR/2013/0093, District Rewari. For Purchase of fodder & construction of Cowsheds."	1100000	SDO (C) Rewari
8	U.O.No. Sr.Secy/MPHE/2016/ 43 dt.08.12.2016	Shri Krishna Government College, Kanwali, Distt. Rewari. "For installation of Tubewell/Water Tank in College premises."	200000	SDO (C) Rewari
9	U.O.No.Sr.Secy./MPH E/2016/47 dt.08- 12.2016	Saini Sabha Narnaul Distt. Mahendergarh Registration No. HR/01/2201/300/S/63. " For construction of Hall/Rooms Saini Dharamshala for use of general public."	650000	SDO(c) Narnaul
10	U.O.No.Sr.Secy./MPH E/2016/23 dt.08- 12.2016	Shri Baba Haridas Gaushala Society, Ranila District Dadri, (Regd. No. HR013/2014/0810). For purchase of fodder & construction of Cowsheds."	500000	SDO(c) Charkhidadri
11	U.O.No.Sr.Secy./MPH E/2016/31 dt.08- 12.2016	Guru Ravidas Jan Kalyan Samiti, Bhiwani (Regd. No. HR01321400783), District Bhiwani. For ww construction of Rooms for use of General Public."	1100000	SDO(c) Bhiwani
12	U.O.No.Sr.Secy./MPH E/2016/27 dt.08- 12.2016	Hindu Shiksha Samiti, Sanskriti Bhawan Kurukshetra (Registration No. 00436/13.04.2015). For construction of rooms in Geeta Vidya Mandir School, Bhurthal Jat, District Rewari."	1100000	SDO(c) Thanesar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
13	U.O.No.Sr.Secy./MPH E/2016/55 dt.13-01.2017	R.D.S. Public Girls College, Rewari, District "For completion building Seminar Hall?"	1100000	SDO(c) Rewari
14	U.O.No.Sr.Secy./MPH E/2016/66 dt.17-01.2017	Gram Panchayat Rajpura Istamrar, Block Khol District Rewari. "For pavements of street?"	10000000	SDO(c) Rewari
15	U.O.No.Sr.Secy./MPH E/2016/70 dt.17-01.2017	Gram Panchayat Nangli Godha Block Rewari Distt. Rewari." For pavements of street?"	500000	SDO(c) Rewari
16	U.O.No. Sr.Secy/MPHE/2016-17/74 dt.17.01.2017	Indian Media Centre Rewari. "For Development of Media Centre"	100000	SDO (C) Rewari
17	U.O.No. Sr.Secy/MPHE/2016-17/70 dt.17.01.2017	Haryana Archery Association Society Rewari (Regd. No.971/1986). To promote the sports activities"	200000	SDO (C) Rewari
18	U.O.No. Sr.Secy/MPHE/2016-17/62 dt.17.01.2017	Shri Mahakaleshwar Kalyan Trust Bhora Kalan Tehsil Pataudi District Gurugram (Regd. No. 305). "For construction of rooms."	1100000	SDO (C) Pataudi
19	U.O.No. Sr.Secy/MPHE/2016-17/58 dt.17.01.2017	Bharat Rattan Dr. BR Ambedkar Welfare Committee, Kurukshetra (Regd. No. 62)." For construction of rooms"	2100000	SDO (C) Thanesar
20	U.O.No. Sr.Secy/MPHE/2016-17/51 dt.13.01.2017	Sant Shiromani Shree Guru Ravidas Mahasabha, Hisar No. 1933). For construction of Rooms for use of General Public"	500000	SDO (C) Hisar
21	U.O.No. Sr.Secy/MPHE/2016-17/82 dt.25.01.2017	Gram Panchayat Chhuriawas, Block-Rewari, Distt.-Rewari,. "For pavement of streets."	1000000	SDO (C) Rewari
22	U.O.No. Sr.Secy/MPHE/2016-17/86 dt.25.01.2017	Regional Centre Lula Ahir Tehsil-Kosli (Rewari) under Bhagat Phool Singh Mahila vishwavidalaya Khanpur Kalan, Distt.Sonepat. "For purchase of 40 Seater Mahindra Bus."	1660000	SDO (C) Kosli
23	U.O.No. Sr.Secy/MPHE/2016-17/90 dt.30.01.2017	Yuva Club Khol, Rewari (Regd. No. 1558). "For purchase of sports items."	200000	SDO (C) Rewari
24	U.O.No.Sr.Secy./MPH E/2017/98 dt.30-01.2017	Rewari Branch of NIRC of ICAI, Rewari,(Regd. No. CA(07)(154)2013. "For purchase of library books."	100000	SDO(c) Rewari
25	U.O.No.Sr.Secy./MPH E/2017/102 dt.08-02.2017	Guru Ravidas Sabha & Hostel, Rewari (Regd. No.359). "For completion of Building."	500000	SDO(c) Rewari
26	U.O.No.Sr.Secy./MPH E/2017/106 dt.08-02.2017	Yuva Chetna Sangathan Village Siha District-Rewari, (Regd. No. 1118), "For purchase of Library books and Furniture."	200000	SDO(c) Rewari
27	U.O.No.Sr.Secy./MPH E/2017/110 dt.08-02.2017	Gram Panchayat, Akbarpur Block & District-Rewari. "For construction of Galli."	500000	SDO(c) Rewari

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
28	U.O.No.Sr.Secy./MPH E/2017/94 dt.08-02.2017	Guru Gobind Singh Siksha Samiti, Narnaul, Distt.-Mahendergarh, (Regd. HR/012201300G18). "For construction of rooms."	500000	SDO(c) Narnaul
29	U.O.No.Sr.Secy./MPH E/2017/114 dt.08-02.2017	City Magistrate, Palwal, Haryana. "For distribution of prizes to the children, who participated in cultural programme on the occasion of Republic day i.e. 26.01.2017."	100000	SDO(c) Palwal
30	U.O.No.Sr.Secy./MPH E/2017/118 dt.08-02.2017	Swami Amardev Hospital working under Sawami Amardev Vidyalaya Trust Amarpuri Colony Pataudi, District-Gurugram, Regd No. 183. "For completion of Building & purchase of equipments for Hospital."	1100000	SDO(c) Pataudi
31	U.O.No. Sr.Secy/MPHE/2017/122 dt.28.02.2017	Gram Panchayat Khaleta Block Khol Distt. Rewari "For construction of streets	1000000	SDO (C) Rewari
32	U.O.No. Sr.Secy/MPHE/2017/126 dt.28.02.2017	Gram Panchayat Sundroj. Block Khol. Distt. Rewari. "For construction of streets.	500000	SDO (C) Rewari
33	U.O.No. Sr.Secy/MPHE/2017/130 dt.28.02.2017	Gram Panchayat Dhani Sundroj. Block Khol, Distt. Rewari. "For construction of streets.	500000	SDO (C) Rewari
34	U.O.No. Sr.Secy/MPHE/2017/134 dt.28.02.2017	Gram Panchayat Deodai, Block Bawal, Distt. Rewari. "For construction of streets.	800000	SDO (C) Bawal
35	U.O.No. Sr.Secy/MPHE/2017/138 dt.28.02.2017	Gram Panchayat Chita Dungra, Block Khol, Distt. Rewari. "For construction of streets."	800000	SDO (C) Rewari
36	U.O.No. Sr.Secy/MPHE/2017/142 dt.28.02.2017	Gram Panchayat Ashiyaki Block Khol, Distt. Rewari. "For construction of streets."	800000	SDO (C) Rewari
37	U.O.No. Sr.Secy/MPHE/2017/146 dt.28.02.2017	Shri Shyam Sewa Samiti Trust, Rewari, (Regd. No.4928 dt. 1.12.2016). "For the development of cultural activities & masses marriages of poor girls."	500000	SDO (C) Rewari
38	U.O.No. Sr.Secy/MPHE/2017/150 dt.28.02.2017	Shri Ravidas Mandir & Dharamshala, Kurukshetra (Regd. No.122). "For construction of Rooms.	500000	SDO (C) Thanesar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
39	U.O.No.Sr.Secy./MPH E/2017/154 dt.02-03.2017	Smt. Ramesh Devi w/o Late Sh. Subhan Singh, Village-Bass Duda, Tehsil & District-Rewari. For financial assistance to Smt. Ramesh Devi widow of Late Sh. Subhan Singh for the expenditure made for the treatment of her husband, who was suffering from cancer disease, being a poor woman."	100000	SDO(c) Rewari
40	U.O.No.Sr.Secy./MPH E/2017/158 dt.02-03.2017	Gram Panchayat Mohanpur, Block Bawal, Distt.-Rewari. "For construction of Firni."	800000	SDO(c) Bawal
41	U.O.No.Sr.Secy./MPH E/2017/162 dt.02-03.2017	Gram Panchayat Barawas, Tehsil & District-Rewari. "For const. of streets/Rasta 1. From the H/o Sh. Sawant Singh S/o Sh. Kuriya Ram to H/o Sh. Banni Sh. Parbati Ram. Singh S/o 2. From the H/o Sh. Dhani Ram S/o Sh. Mohar Singh to H/o Sh. Satpal S/o Sh. Parlad Singh."	1500000	SDO(c) Rewari
42	U.O.No.Sr.Secy./MPH E/2017/170 dt.17-03.2017	Veer Academy Education Society (Regd. No. HR/RW/RWR/2015/0368). Distt. Rewari. "For the development of sports and cultural activities."	100000	SDO(c) Rewari
43	U.O.No.Sr.Secy./MPH E/2017/174 dt.17-03.2017	Gram Panchayat, Kund, Block Khol, Tehsil and District Rewari. "For construction of pakka Rasta."	550000	SDO(c) Rewari
44	U.O.No.Sr.Secy./MPH E/2017/183 dt.17-03.2017	Poonam W/o Pawan Kumar, VPO-Gudyani (Chhava Ki Dhani) Teh. Kosli, Distt. Rewari. For repair of house being a poor person."	40000	SDO(c) Kosli

Allocation of Discretionary Grants sanctioned by Sh. Krishan Lal Panwar, Transport Minister Haryana, Chandigarh for the financial year 2016-17.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/TM/ DQ/2016/1162 dt 26.05.2016	S.D. College, Panipat (A unit of S. D. Education society Regd.) Affiliated to Kurukshetra University, Kurukshetra. “ For Development of different cultural activities.”	1,21,000/-	SDO(C) Panipat
2	U.O.No.PS/TM/ DQ/2016/1170 dt 26.05.2016	Shivdham Society, Near Mini Secretariat, Tehsil Town, Panipat (Regd. No. 2936). “ For Renovation /extension of building.”	2,50,000/-	-do-
3.	U.O.No.PS/TM/ DQ/2016/1174 dt 26.05.2016	Shiv Gaushala Samiti Madlauda Nara, Asandh Road, Near Railway Phatak, Madlauda (Panipat) (Regd. No. 517/1993-94). “ For Construction of sheds.”	10,00,000/-	-do-
4.	U.O.No.PS/TM/ DQ/2016/1178 dt 26.05.2016	Raidas Samaj Kalyan Sabha, Ravidas Bhawan, GT Road Samalkha (Panipat) (Regd. No. 582). “For Renovation/extension of building.”	11,00,000/-	SDO(C) Samalkha
5	U.O.No.PS/TM/ DQ/2016/1182 dt 26.05.2016	Satguru Sri Ravidas Maharaj Sabha, Chatrgarh Patti, Sirsa (Regd.) Regd. No. 143. “ For Renovation / extension of bhawan.”	5,00,000/-	SDO(C) Sirsa
6	U.O.No.PS/TM/ DQ/2016/1186 dt 26.05.2016	Ror Maha Sabha, Ror Bhawan, GT Road, Karnal (Regd.) Regd. No. 01248. “ For Renovation/extension of bhawan.”	21,00,000/-	SDO(C) Karnal
7	U.O.No.PS/TM/ DQ/2016/1162 dt 26.05.2016	Helping Hand Foundation, Ward No. 14, Assandh, Karnal (Regd.) Regd. No. 00457. “For Purchase of furniture and books for library.”	2,00,000/-	SDO(C) Assandh
8	U.O.No.PS/TM/ DQ/2016/1202 dt 26.05.2016	Haryana Anusuchit Jaati/Janjaati Karamchari Kalyan Sangh (Regd.), Malviya Nagar, Neqar Karamchari Colony, Behind Bus, Stand, Narnaul. (Regd. No. 000H8). “ For Extension of Hostel building and coaching centre in Ambedkar Bhawan, Narnaul.”	5,00,000/-	SDO(C) Narnaul
9	U.O.No.PS/TM/ DQ/2016/1206	Sat Kabir Sidhant Parchar Trust, Village Kheri-Damkan, Tehsil Gohana, Distt. Sonapat (Regd.)	2,00,000/-	SDO (C) Gohana
10	U.O.No.PS/TM/ DQ/2016/1190	Mata Channan Devi Arya Kanya Gurukul, Pillukhera Mandi, Jamni Road, Near Railway	5,00,000/-	SDO (C) Safidon
11	U.O.No.PS/TM/ DQ/2016/1241 dt 01.06.2016	Sanskritik Kala Mandal, Uriana Kalan Distt. Panipat (Regn. No. HR/PNP/2013/000123. “ For Completion work of stage and development of cultural activities.”	5,00,000/-	SDO(C) Panipat
12	U.O.No.PS/TM/ DQ/2016/124 dt 01.06.2016	Dera Baba Lathe Wala Gaushala, Naultha (Regd.) Distt. Panipat (Regn. No. 0286 HR -154/4. “For Construction of sheds.”	10,00,000/-	-do-
13.	U.O.No.PS/TM/ DQ/2016/1257 dt 01.06.2016	Gram Panchayat, Village Bhadad Block Madlauda Distt. Panipat. “ For Construction of Brahman Chaupal (Rs. 9,00,000/-).”	9,00,000/-	SDO(C) Madlauda
14	U.O.No.PS/TM/ DQ/2016/1166 dt 26.05.2016	Lord Shiva Gaushala Samiti, Villaeg-Sahpur, Panipat (Regd.) Regd. No. 00138. “ For Construction of shed and purchase of Fodder.”	10,00,000/-	SDO(C) Panipat
15	U.O.No.PS/TM/ DQ/2016/1198 dt 26.05.2016	Karamyogi Sri Krishan Gaushala, Village-Siwah, Panipat (HR) Regd. No. 092. “ For Construction of shed.”	5,00,000/-	-do-
16.	U.O.No.PS/TM/ DQ/2016/1225 dt 30.05.2016	Rajyoga Education & Research Foundation Panipat Regn. No. 3/1201. “ For Extension/construction work of building.”	15,00,000/-	-do-
17.	U.O.No.PS/TM/ DQ/2016/1245 dt 01.06.2016	Gau Seva Surksha Sangh (Regd.) Karnal # 4764, Shiv Colony, Karnal (Regn. No. 6729). “ For Development of different activities for Gau-saverdhan neeti.”	5,00,000/-	SDO(C) Karnal
18	U.O.No.PS/TM/ DQ/2016/1253 dt 01.06.2016	Gram Panchayat, Village Ardana Block assandh Distt. Karnal. “(1) For Construction of Balmiki Chaupal (Rs. 5,00,000/-). (2) For Construction of Dr. B.R. Ambedkar Bhawan (Rs.5,00,000/-).”	10,00,000/-	BDPO Assandh
19	U.O.No. PS/ TM/ DQ/2016/1333 dt. 14.06.2016	Gram Panchayat Village- Pardhana, Block- Israna, Distt. Panipat. "For Construction of street from Pannu Choupal to Main Road (Rs. 9,00,000/-)."	900000/-	BDPO Israna
20	U.O.No. PS/ TM/ DQ/2016/1337 dt. 14.06.2016	Gram Panchayat Village- Kalkha, Block- Israna, Distt. Panipat. "For Re-construction of SC Choupal, Sahi Ram Pana."	750000/-	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
21	U.O.No. PS/ TM/ DQ/2016/1341 dt. 14.06.2016	Gram Panchayat Village- Bandh, Block- Israna, Distt. Panipat. "For Construction of Gau Ghat in Pond."	350000/-	do
22	U.O.No. PS/ TM/ DQ/2016/1345 dt. 14.06.2016	Gram Panchayat Village Seenk, Madlauda, Distt. Panipat. Block- "For Completion/construction of General Choupal of Hariyan Pana."	800000/-	do
23	U.O.No. PS/ TM/ DQ/2016/1349 dt. 14.06.2016	Gram Panchayat Village- Pardhana, Block- 9. Israna, Distt. Panipat. "(I.) For Rapair of Sangwan Choupal (Rs.3,00,000/-) (2) For Construction of street & Nala from house of Shri Hukam to house of Shri Sultan (Rs. 6,00,000/-)."	900000/-	do
24	U.O.No. PS/ TM/ DQ/2016/1353dt. 14.06.2016	Gram Panchayat Village- Kavi Block- Madlauda, Distt. Panipat. "For Construction of Harijan Choupal, Kavi Pana."	500000/-	BDPO Matlauda
25	U.O.No. PS/ TM/ DQ/2016/1357 dt. 14.06.2016	Gram Panchayat Village- Kavi Block- Madlauda, Distt. Panipat. "For Construction of Street from Main Joshi-Majra Road to Senior Secondary School and Girl Middle School."	500000/-	do
26	U.O.No. PS/ TM/ DQ/2016/1361 dt. 14.06.2016	Gram Panchayat Village- Buana Lakhu, Block- Israna, Distt. Panipat. "For Completion of B.C. Choupal (Rs. 6,30,000/-)."	630000/-	BDPO Israna
27	U.O.No. PS/ TM/ DQ/2016/1365 dt. 14.06.2016	Gram Panchayat Village- Buana Lakhu, Block- Israna, Distt. Panipat. " (1)For Construction of Gau Ghat at Gdhi Wala Pond (Rs. 4,00,000/-). (2) For Construction of Gau Ghat at Mehru Wala Pond (Rs. 3,50,000/-)."	750000/-	do
28	U.O.No. PS/ TM/ DQ/2016/1491 dt. 06.07.2016	Baba Banda Singh Bahadur sikh Sampardai, Bharat (Regd.) Riasi (J & K) Panipat Unit (Haryana) (Regd. No. 729). " For Purchase of Ambulance for use of Genral Public."	420000/-	SDO Panipat
29	U.O.No. PS/ TM/ DQ/2016/1495dt. 06.07.2016	Gram Panchayat Kavi Block Madlauda Distt. Panipat. " For Completion work of Saini Choupal"	300000/-	BDPO Matlauda
30	U.O.No. PS/ TM/ DQ/2016/1499 dt. 06.07.2016	Gram Panchayat Ahar Block Israna Distt. Panipat. " For Construction/completion work of street from Civil Hospital to matka Chaunk in Ahar village"	10,00000/-	BDPO Israna
31	U.O.No. PS/ TM/ DQ/2016/1503 dt. 06.07.2016	Gram Panchayat Kaith Block Israna Distt. Panipat. " For Completion/construction work of Harijan Chaupal"	600000/-	do
32	U.O.No. PS/ TM/ DQ/2016/1507 dt. 06.07.2016	Gram Panchayat Joshi Block-Madlauda Distt. Panipat. " (1)For Completion Dhanak Chaupal (Rs. 6,00.000/-) (2) For Completion of Jogi Samaj Chaupal (Rs.9,00,000/-)."	1500000/-	BDPO MATlaud
33	U.O.No. PS/ TM/ DQ/2016/11516 dt. 06.07.2016	Gram Panchayat Didwari Block-Israna, Tehsil & Distriet Panipat. " For (I)For Completion Harijan Chaupal (Rs. 4,00,000/-) (2) For Completion of Dhanak Chaupal (Rs.6,00,000/-). (3)For Construction/ completion Gau Ghat (Rs. 3.00,000/-)."	1300000/-	BDPO Israna
34	U.O.No. PS/ TM/ DQ/2016/2867 dt. 28.10.2016	Gram Panchayat Untla Block Madlauda Distt. Panipat. " For completion of Chaupal"	500000/-	BDPO Matlauda

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
35	U.O.No. PS/ TM/ DQ/2016/2871 dt. 28.10.2016	Gram Panchayat Kaith Block Israna Distt. Panipat. (1)For Completion of Harijan Chaupal ward No. 7. (2) For Completion of Harijan Chaupal ward No. 8."	1000000/-	do
36	U.O.No. PS/ TM/ DQ/2016/2875 dt. 28.10.2016	Gram Panchayat Rairkalan Block Madlauda Distt. Panipat, » For Completion of BC chaupal near Banarshi Dass Dera."	700000/-	do
37	U.O.No. PS/ TM/ DQ/2016/2879 dt. 28.10.2016	Gram Panchayat Atawla Block Madlauda Distt. Panipat. " For Completion of Ambedkar Bhawan."	700000/-	do
38	U.O.No. PS/ TM/ DQ/2016/2883 dt. 28.10.2016	Gram Panchayat Adhiyana Block Madlauda Distt. Panipat. "For Completion of retaining wall of Pankhiwala Pond."	500000/-	do
39	U.O.No. PS/ TM/ DQ/2016/2887dt. 28.10.2016	Gram Panchayat Shera slv Madlauda Distt. Panipat. "For Completion ot Khenchi Chaupal in village Shera."	900000/-	do
40	U.O.No. PS/ TM/ DQ/2016/2891 dt. 28.10.2016	Gram Panchayat Palri Block Madiada Distt. Panipat. "For Completion of Kashyap Chaupal."	300000/-	BDPO Israna
41	U.O.No. PS/ TM/ DQ/2016/2895 dt. 28.10.2016	Gram Panchayat Kavi Block Madlauda Distt. Panipat. "For Completion of Harijan Chaupal in Beniwal Pana."	800000/-	BDPO Matlauda
42	U.O.No. PS/ TM/ DQ/2016/2899 dt. 28.10.2016	Gram Panchayat Puthar Block Israna Distt. Panipat. "For Completion of Harijan Chaupal."	100000/-	BDPO Israna
43	U.O.No. PS/ TM/ DQ/2016/2903 dt. 28.10.2016	Gram Panchayat Alupur Block Madlauda Distt. Panipat. "For Renovation of Harijan Chaupal."	250000/-	BDPO Matlauda
44	U.O.No. PS/ TM/ DQ/2016/2907 dt. 28.10.2016	Distt. Red Cross Society, Panipat. " For Purchase of new statue of Dr. Bhim Rao Ambedkar for replacement of damaged statue by unknown persons in village Aassan Kalan Distt. Panipat."	120000/-	SDO Panipat
45	U.O.No. PS/ TM/ DQ/2016/2911 dt.28.10.2016	Deputy Commissioner, Rohtak. " For Distribution of sweets and Prizes to the students of different schools who participated in the cultural programme on Independence day at Rohtak (15-8-2016)."	200000/-	SDO Rohtak
46	U.O.No. PS/ TM/ DQ/2016/2914dt. 28.10.2016	Deputy Commissioner, Rohtak. " For Replacement of Photographs of Gallantry Awardees at State Level War Memorial, Rohtak."	200000/-	do
47	U.O.No. PS/ TM/ DQ/2016/2918 dt. 28.10.2016	Maa Bharti Seva Samiti, VPO Samain Teh. Tohana Distt. Fatehabad (Regn. No. 01214)."For Construction work of Bhawan."	1100000/-	SDO Tohana
48	U.O.No. PS/ TM/ DQ/2016/3091 dt. 23.11.2016	Gram Panchayat Adhiyana Block Madlauda, Distt. Panipat. "For completion of pavement of Rasta, PWD Road Adhiyana-Alupur."	500000/-	BDPO MATlauda
49	U.O.No. PS/ TM/ DQ/2016/3095 dt. 23.11.2016	Haryana Ex-Services League, Sainik Path, Plot No. 1, Sector-4 (Ext.) Near Gym Khana Club, Rohtak. (Reg. No. RTK2013-00108 of 2nd July,2013) "For purchase of teaching equipment, furniture for rooms & Office and setting up of Library."	500000/-	SDO Rohtak

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
50	U.O.No. PS/ TM/ DQ/2016/3133 dt. 24.11.2016	Gram Panchayat Majra Nand Karan, Block Rajaund, Distt. Kaithal. "For (1)Renovation of Harijan Chaupal(Rs. 1.00 Lac) (2) Renovation of Balmiki Chaupal (Rs.2.00 Lac) (3) Renovation of Backward Chaupal(Rs. 1.00 Lac) (4) Renovation of Prajapati Chaupal/Darwaja(Rs. 1.00 Lac) (5) Renovation of Lohara ka Darwaja/Chaupal (Rs. 1.00 Lac)."	600000/-	BDPO Rajaund
51	U.O.No. PS/ TM/ DQ/2016/3137 dt. 24.11.2016	Gram Panchayat Village Mitha Pur, Block Saha, Distt. Ambala. "For completion of Hall near Shiv Mandir."	100000/-	BDPO Saha
52	U.O.No. PS/ TM/ DQ/2016/3141dt. 24.11.2016	Secretary, M.C. Jhajjar. "For renovation of Khatik Samaj Chaupal, Ward No. 16, Chawni Jhaiiar."	200000/-	SDO Jhajjar
53	U.O.No. PS/ TM/ DQ/2016/3415 dt.21.12.2016	Boxing Haryana Association, Panchkula (Regn. No. 5,1 1708), District Panchkula. "To promote different activities for boxing in Haryana."	500000/-	SDO Pancnkula
54	U.O.No. PS/ TM/ DQ/2016/52 dt. 09.01.2017	Dhanak Sabha (Regd.) Rohtak New Regn. No. 01826, Distt. Rohtak. " For Completion of Sant Kabir Library and Bhawan."	500000/-	SDO Rohtak
55	U.O.No. PS/ TM/ DQ/2016/59 dt. 09.01.2017	Sant Guru Kabir Samaj Kalyan Samiti, Sonapat (Regn. No. 449) Distt. Sonepal. " For Completion of Kabir Bhawan."	500000/-	SDO Sonipat
56	U.O.No. PS/ TM/ DQ/2016/84 dt. 10.01.2017	Doon Valley Education Society, Sirsa (Hry.) Regn. No. 00795 Dt. 10.02.2010, Distt. Sirsa. " For Renovation of building and purchase of furniture/computers for Library	500000/-	SDO Sirsa
57	U.O.No. PS/ TM/ DQ/2016/292dt. 19.01.2017	Bharat Ratan Dr. B. R. Ambedkar Maha Sabha (Regd.) Regd. No. 1058, Distt. Panchkula. " For Completion of Dr. Ambedkar Bhawan."	500000/-	SDO Panchkula
58	U.O.No. PS/ TM/ DQ/2016/360 dt. 30.01.2017	Jeevan Chanan Mahavidhyalaya (Regd.No. 0-1319) Assandh (Karnal). Society "For const. of Rooms."	1100000/-	SDO Assandh
59	U.O.No. PS/ TM/ DQ/2016/364 dt. 30.01.2017	Shri Guru Ravi Dass Janamsthan Public Charitable Trust, Branch Office Vill. Sirasgarh, Mullana, Distt. Ambala. (Reg. No.71 of 1991-92 under Registration form Societies Punjab, Chandigarh). "For completion of Bhawan in village Sirasgarh (Mullana) Ambala."	1100000/-	SDO Ambala
60	U.O.No. PS/ TM/ DQ/2016/368 dt.30.01.2017	Dr. Ambedkar Kalyan Samiti Assan Kalan (Regd.) VPO Assan Kalan, Distt. Panipat (Regd. No.00733). "For const. of boundary wall of Dr. Ambedkar Kalyan Samiti Bhawan."	1000000/-	SDO Panipat
61	U.O.No. PS/ TM/ DQ/2016/3512dt. 30.12.2016	Deputy Commissioner, Panipat. "For development of cultural and sports activities on the occasion of on Geeta Jayanti Mahautsav at Panipat (8. 12.2016)."	200000/-	do
62	U.O.No. PS/ TM/ DQ/2016/372 dt. 30.01.2017	Gram Panchayat Mandi, Block Israna, Distt. Panipat, "For const. of IBP street from the house of Sh. Rishi Sharma, Chariman to phimi."	1100000/-	BDPO Israna
63	U.O.No. PS/ TM/ DQ/2016/376 dt. 30.01.2017	Gram Panchayat Bandh Block Israna Distt. Panipat. "For const./completion of Bango street in village Bandh."	900000/-	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
64	U.O.No. PS/ TM/ DQ/2016/3507dt. 30.12.2016	Deputy Commissioner, Palwal. "For development of cultural and sports activities on the occasion of Geeta Javanti Mahautsav at Palwal (10.12.2016)."	200000/-	SDO Palwal
65	U.O.No. PS/ TM/ DQ/2016/545 dt. 09.02.2017	Gram Panchayat Jatal, Block & Distt. Panipat "For completion of Harijan Chaupal."	600000	BDPO Panipat
66	U.O.No. PS/ TM/ DQ/2016/549 dt. 09.02.2017	Paramount Convent Sr. Sec. School, Akbarpur, Near Naraingarh, Distt. Ambala. "For construction of rooms."	800000	SDO Narayan G
67	U.O.No. PS/ TM/ DQ/2016/717 dt. 28.02.2017	Aryan Global Public School, VPO Shera Distt. Panipat Affiliation No. 531089 School Code. 20675 (Affiliation to CBSE). " For purchase of sprts items."	159000	SDO Panipat
68	U.O.No. PS/ TM/ DQ/2016/721 dt. 28.02.2017	Principal, Govt. Senior Secondary School, Sodhapur Distt. Panipat. " For Development of different cultural and sports activities."	200000	do
69	U.O.No. PS/ TM/ DQ/2016/725 dt.28.02.2017	Gram Panchayat Nara, Block Madlauda Distt. Distt. Panipat. " For Construction of IBP street from main PWD road to Sh. Ramesh Kharb wali Gali."	600000	BDPO Matlauda
70	U.O.No. PS/ TM/ DQ/2016/729 dt. 28.02.2017	Gram Panchayat Puthar Block Israna Distt. Panipat (i) For Completion of Brahman Chaupal (Rs. 4.00 Lakh). (ii) For Completion of Harijan Chaupal (Rs. 2.00 Lakh)."	600000	BDPO Israna
71	U.O.No. PS/ TM/ DQ/2016/733 dt. 28.02.2017	Gram Panchayat Kalkha, Block Madlauda Distt. Panipat. " For Completion of Pandit Chaupal."	300000	BDPO Matlauda
72	U.O.No. PS/ TM/ DQ/2016/737dt. 28.02.2017	Gram Panchayat Sutana, Block Madlauda Distt. Panipat. " For Completion of General Community Centre."	300000	do
73	U.O.No. PS/ TM/ DQ/2016/ 741dt. 28.02.2017	Gram Panchayat Thirana, Block Madlauda Distt. Panipat." For Completion of Puniabi Chaupal"	500000	do
74	U.O.No. PS/ TM/ DQ/2016/745 dt.28.02.2017	Gram Panchayat Joshi, Block Madlauda Distt. Panipat. " For Completion of Harijan Chaupal."	600000	do
75	U.O.No. PS/ TM/ DQ/2016/749 dt. 28.02.2017	Gram Panchayat Adhiyana, Block Madlauda Distt. Panipat. " (1)For Construction of Retaining wall near five pond system (Rs. 5.00Lakh). (2) For Completion of Mahilla Chaupal (Rs. 2.00Lakh)."	700000	do
76	U.O.No. PS/ TM/ DQ/2016/753 dt. 28.02.2017	Gram Panchayat Jondhan Kalan, Block Israna Distt. Panipat. » For Completion of Kashyap Chaupal."	300000	BDPO Israna
77	U.O.No. PS/ TM/ DQ/2016/757 dt.28.02.2017	Gram Panchayat Karad, Block Israna Distt. Panipat. " For Construction of IPB street from PWD Road to House of Sh. Tejbir S/o Sh. Hathia via House of Sh. Bhim Singh."	700000	do
78	U.O.No. PS/ TM/ DQ/2016/761dt. 28.02.2017	Gram Panchayat Karad, Didwari Israna Distt. Panipat. " For Construction of IPB street in Colony (Rs. 5.00 Lakh)."	500000	do
79	U.O.No. PS/ TM/ DQ/2016/765 dt. 28.02.2017	Gram Panchayat Palri, Block Israna Distt. Panipat. " For Construction of boundary wall of Shamshan Ghat."	600000	do
80	U.O.No. PS/ TM/ DQ/2016/714dt. 28.02.2017	Deputy Commissioner, Jhajjar. " For Development of different cultural and sports activities on the occasion of Republic Day (26.1.2017)."	200000	SDO Jhajjar

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Allocation of Discretionary Grants sanctioned by Sh. Om Parkash Dhankar Agriculture & Development Minister Haryana, Chandigarh for the financial year 2016-17.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.01 /AM	Sarpanch, Gram Panchayat Dawla Distt. Jhajjar. “ For purchasing of Machine for zim.”	2,00,000/-	SDO(C) Jhajjar
2	U.O.No.02 /AM dt.26.04.2016	Yuva Shakti Club Samiti, V.P.O. Dhaur Teh. Beri, Distt. Jhajjar. (Regd. No. 00062). “ For promotion of sports activity.”	93,000/-	SDO(C) Beri
3	U.O.No.03 /AM	Sarpanch, Gram Panchayat Patoda Distt. Jhajjar. “ For purchasing of Machine for zim.”	2,00,000/-	SDO(C) Jhajjar
4	U.O.No.04 /AM dt.18.05.2016	Naseeb s/o Nahar Singh Village-Hassanpur, Distt.-Jhajjar. “For repair of house being very poor financial position.”	40,000/-	SDO(C) Jhajjar
5	U.O.No.06 /AM	Shree Krishan Gaushala, Dighal. “For construction of building & Purchase of fodder for cows.”	21,00,000/-	SDM Beri
6	U.O.No.07 /AM dt.18.05.2016	Sarpanch, Gram Panchayat Samaspur Majra, Distt. Jhajjar. “For const. of Hall for whole community in Dada Ghamandi Mandir.”	5,25,000/-	SDO(C) Jhajjar
7	U.O.No.08 /AM dt.18.05.2016	Ved Parkash S/o Jai Dayal village-Surehti. “To compensate him due to fire accident in his medicine shop.”	40,000/-	-do-
8.	U.O.No.09 /AM	Sarpanch, Gram Panchayat Dharauli, Distt. Jhajjar. “For purchasing of Machine for Gym.”	2,00,000/-	-do-
9.	U.O.No.11 /AM	Mahabir S/o Ramsarup village-Kasni, Distt. Jhajjar. “For repair of house being very poor financial position.”	60,000/-	-do-
10.	U.O.No.12/AM	Sarpanch, Gram Panchayat Jatwara, Distt. Jhajjar. “For purchasing of Machine for Gym.”	2,00,000/-	-do-
11.	U.O.No.13/AM dt.18.05.2016	Jai Bhagwan (Dholwala) S/o Hazari Lal, VPO Dhandlan. 9812600556, Distt.Jhajjar. “For repairing of house being very poor financial position.”	11,000/-	SDO(C) Beri
12	U.O.No.14/AM	Principal, Shahid Surender Singh Govt. Sr. Sec. School, Subana, Distt.-Jhajjar. “To promote cultural activities.”	11,000/-	SDO(C) Jhajjar
13	U.O.No.15/AM dt.18.05.2016	Sombir Singh S/o Sh. Nafe Singh, V.P.O.-Bhupania Tehsil-Bahadurgarh, Distt.-Jhajjar. “For repairing of house being very poor financial position.”	40,000/-	SDO(C) Bahadurgarh.
14	U.O.No.16/AM dt.18.05.2016	Surender S/o Magha Ram VPO Dhakla, Distt.-Jhajjar. “For repairing of house being very poor financial position.”	21,000/-	SDO(C) Jhajjar
15	U.O.No.17/AM	Hariom S/o Attar Singh VPO Dhakla, Distt.-Jhajjar. “For repairing of house being very poor financial position.”	21,000/-	-do-
16.	U.O.No.18/AM dt.18.05.2016	Pooja D/o Sh. Surender Singh, V.P.O.-Dawla, Distt.-Jhajjar. “For financial help for higher education being very poor financial position.”	21,000/-	-do-
17.	U.O.No.21/AM dt.19.05.2016	Renu D/o Sh. Satbir Singh, V.P.O. Ladpur, Distt.-Jhajjar. “For higher education being very poor financial position.”	31,000/-	-do-
18.	U.O.No.23/AM dt.23.05.2016	Aruna Kumari D/o Suresh Kumar S/o Subhash Chand, V.P.O.-Babepur, Distt.-Jhajjar, Mob.8295850602. “For purchase of Moter Vehicle being 100% handicapped & very poor financial position.”	75,000/-	SDM Jhajjar.
19	U.O.No.24/AM	Harish S/o Abhey Singh VPO Dhakla, Distt.-Jhajjar. “For repair of house being very weak financial position.”	40,000/-	-do-
20.	U.O.No.25/AM dt.23.05.2016	Panmeshri W/o Late Sh. Satish Kumar, VPO-Machhrauli, Distt.-Jhajjar. “For repair of house being very weak financial position.”	40,000/-	-do-
21.	U.O.No.26/AM	Principal Govt. Sr. Sec. School, Bamnaula, Distt.-Jhajjar. “To promote cultural activities.”	11,000/-	SDO(C) Jhajjar.
22	U.O.No.27/AM	Sarpanch, Gram Panchayat Machhrauli, Distt. Jhajjar. “For purchasing of Machine for Gym.”	2,00,000/-	-do-
23.	U.O.No.28/AM	Sarpanch, Gram Panchayat Asadpur Khera, Distt. Jhajjar. “For purchasing of Machine for Gym.”	2,00,000/-	-do-
24.	U.O.No.29/AM	Sarpanch, Gram Panchayat Yakubpur, Distt. Jhajjar. “For purchasing of Machine for Gym.”	2,00,000/-	-do-
25.	U.O.No.30/AM	Sarpanch, Gram Panchayat Ahri, Distt. Jhajjar. “For purchasing of Machine for Gym.”	2,00,000/-	-do-
26.	U.O.No.31/AM	Sarpanch, Gram Panchayat Koka, Distt. Jhajjar. “For purchasing of Machine for Gym.”	2,00,000/-	-do-
27.	U.O.No.32/AM	Sarpanch, Gram Panchayat Amadapur, Distt. Jhajjar. “For purchasing of Machine for Gym.”	2,00,000/-	-do-
28.	U.O.No.33/AM	Sarpanch, Gram Panchayat Bhatera, Distt. Jhajjar. “For purchasing of Machine for Gym.”	2,00,000/-	-do-
29.	U.O.No.34/AM	Sarpanch, Gram Panchayat Lohat, Distt. Jhajjar. “For purchasing of Machine for Gym.”	2,00,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
30	U.O.No.35/AM	Sarpanch, Gram Panchayat Faijabad(Pahsaur), Distt. Jhajjar. "For purchasing of Machine for Gym."	2,00,000/-	-do-
31.	U.O.No.36/AM	Sarpanch, Gram Panchayat Boriya, Distt. Jhajjar. "For purchasing of Machine for Gym."	2,00,000/-	-do-
32.	U.O.No.37/AM dt.23.05.2016	Sarpanch, Gram Panchayat Dariyapur, Distt. Jhajjar. "For installation of water cooler and R.O. in Govt. High School."	75,000/-	-do-
33.	U.O.No.38/AM	Sarpanch, Gram Panchayat Kaloi, Distt. Jhajjar. "For purchasing of Machine for Gym."	2,00,000/-	-do-
34.	U.O.No.10/AM dt.18.05.2016	Chaudhary Charan Singh Haryana Agricultural University, Hisar. "For construction of building of Alumni Association."	11,00,000/-	SDM Hisar
35	U.O.No.19/AM dt.19.05.2016	Savita D/o Sh. Dharambir, V.P.O. Kilo, Dupoana, Distt.-Rohtak. "For higher education being very poor financial position."	11,000/-	SDO(C) Rohtak
36	U.O.No.39/AM dt.23.05.2016	Lawaris Pirit Pashu Sewa Sangh (Regd. No.399/007), Rohtak. "For purchase of medicine and fodder for cows."	5,00,000/-	SDM Rohtak.
37	U.O.No.40 /AM	Sant Garibdass foundation, Jhajjar. "For purchase of medicine & equipment for charitable eye hospital."	6,00,000/-	SDM Jhajjar
38	U.O.No.41 /AM	Sarpanch Gram Panchayat, Chhabili, Distt. Jhajjar. "For purchasing of Machine for Gym."	2,00,000/-	SDO (C) Jhajjar
39	U.O.No.42 /AM	Sarpanch Gram Panchayat, Aurangpur, Distt. Jhajjar. "For purchasing of Machine for Gym."	1,00,000/-	-do-
40.	U.O.No.43 /AM dt.26.05.2016	Prem w/o Sh. Ram Rattan V.P.O. Kutani, Distt. Jhajjar. "For repairing of house being very poor financial position."	21,000/-	-do-
41.	U.O.No.45 /AM	Sarpanch Gram Panchayat, Dadanpur, Distt. Jhajjar. "For purchasing of Machine for Gym."	2,00,000/-	-do-
42.	U.O.No.46 /AM	Sarpanch Gram Panchayat, Chandpur, Distt. Jhajjar. "For purchasing of Machine for Gym."	2,00,000/-	-do-
43.	U.O.No.47 /AM	Sarpanch Gram Panchayat, Khakhana, Distt. Jhajjar. "For purchasing of Machine for Gym."	2,00,000/-	-do-
44.	U.O.No.48 /AM	Sarpanch Gram Panchayat, Jahidpur, Distt. Jhajjar. "For purchasing of Machine for Gym."	1,00,000/-	-do-
45.	U.O.No.49 /AM	Sarpanch Gram Panchayat, Untlodha, Distt. Jhajjar. "For purchasing of Machine for Gym."	2,00,000/-	-do-
46	U.O.No.44 /AM dt.26.05.2016	Sarpanch Gram Panchayat, Rathiwas, Distt. Gurgaon. "For const. of hall for whole community near St. Kabir Mandir."	5,00,000/-	SDO (C) North, Gurgaon
47	U.O.No.50 /AM dt.02.06.2016	Sarpanch, Gram Panchayat Kanwah, Tehsil Bahadurgarh, Distt. Jhajjar. " For purchasing of Machine for zim."	2,00,000/-	SDO(C) Bahadurgarh
48	U.O.No.51 /AM dt.02.06.2016	Miss Prinaka D/o Takdir Singh Vill. Majri P.O. Gubhana Mob. 08053189973, Tehsil Bahadurgarh, Distt. Jhajjar. " For higher education being very poor financial position."	40,000/-	SDM Bahadurgarh
49	U.O.No.52 /AM	Sarpanch, Gram Panchayat Hasanpur Tehsil & Distt. Jhajjar. " For purchasing of Machine for Gym."	2,00,000/-	SDO(C) Jhajjar
50	U.O.No.53 /AM dt.02.06.2016	Sarpanch, Gram Panchayat Jardakpur Tehsil Bahadurgarh, Distt. Jhajjar. " For purchasing of Machine for Gym."	2,00,000/-	SDO(C) Bahadurgarh
51	U.O.No.54/AM dt.02.06.2016	Sarpanch, Gram Panchayat Kanwah, Tehsil Bahadurgarh, Distt. Jhajjar. " For construction of Hall for whole community in Mandir."	5,00,000/-	SDO(C) Bahadurgarh
52	U.O.No.55/AM dt.02.06.2016	Sarpanch, Gram Panchayat Luksar, Tehsil Bahadurgarh, Distt. Jhajjar. " For installation of water cooler and R. O. in Govt. Sr. Sec. School."	75,000/-	SDO(C) Bahadurgarh
53	U.O.No.56/AM dt.02.06.2016	Sarpanch, Gram Panchayat Gangarwa Tehsil Bahadurgarh, Distt. Jhajjar. " For purchasing of Machine for Gym."	2,00,000/-	SDO(C) Bahadurgarh
54	U.O.No.57/AM	Sarpanch, Gram Panchayat Luksar, Tehsil Bahadurgarh, Distt. Jhajjar. "For purchasing of Machine for Gym."	2,00,000/-	SDO(C) Bahadurgarh
55	U.O.No.59/AM	Sarpanch, Gram Panchayat Kheri Jatt, Distt. Jhajjar. " For construction of hall for whole community near mandir."	5,00,000/-	SDO(C) Jhajjar
56	U.O.No.60/AM	Sarpanch, Gram Panchayat Khungai, Distt. Jhajjar. "For purchasing of machine for Zym."	2,00,000/-	SDO(C) Jhajjar
57	U.O.No.61/AM	Sarpanch, Gram Panchayat Kutani, Distt. Jhajjar. "For construction of toilet near mandir."	40,000/-	SDO(C) Jhajjar
58	U.O.No.64/AM dt.09.06.2016	Agamrup S./o Parbhathi Vill. Chhapar Mob. 09466865553, Distt. Jhajjar. " For repairing of house being very poor financial position."	40,000/-	SDO(C) Jhajjar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
59	U.O.No.58/AM dt.09.06.2016	Shakuntla W/o Late Sh. Jagdish, Vill. Patuwas P.O. Dhani Phogat Teh. Ch. Dadri Distt. Bhiwani. "For repairing of house being very poor financial position.."	40,000/-	SDO(C) Ch. Dadri.
60	U.O.No.62/AM dt.09.06.2016	Smt. Bimla Deve W/o Sh. Balwan Singh, V.P.O. Paintawas Kalan Teh. Ch. Dadri Distt. Bhiwani. " For financial help of treatment of cancer being very poor financial position."	40,000/-	SDO(C) Ch. Dadri.
61	U.O.No.63/AM dt.09.06.2016	Pawan Kumar S/o Satbir Singh vill. Baganwala, Distt. Bhiwani. " For repairing of house being very poor financial position."	1,00,000/-	SDO(C) Tosham
62	U.O.No.65/AM dt.09.06.2016	Rammehar Lohan S/o Sh. Gopi Ram VPO Narnaund, Tehsil Hansi, Distt. Hisar. " For repairing of house being very poor financial position."	2,00,000/-	SDO(C) Hansi
63	U.O.No.05/AM dt.18-05-2016	Arya Smaj Mandir Vill. Chandaina, Teh.-Devbandh, District-Sahranpur (U.P.). "For construction of Hall for whole Community."	2,51,000/-	Under Secy. (C.M. Cell-II) Haryana.
64	U.O.No.22/AM dt.23-05-2016	Saraswati Shishu Mandir School, Chandaina, Teh-Devbandh, District-Sahranpur (U.P.). "For construction rooms."	2,51,000/-	-do-
65.	U.O.No.20/AM dt.19-05-2016	Faqir Library Charitable Trust (Regd. No.282/1972) Manata Mandir Suthari Road Hoshiarpur (Punjab). "For construction of Building."	2,51,000/-	-do-
66	U.O.No.66/AM dt.17-06-2016	Ishwar S/o Sh. Bhagat Singh Vill, Bhaprodha, Tehsil Bahadurgarh, Distt. Jhajjar. "For repairing of house being very poor financial position."	31000	SDO (C) Bahadurgarh
67	U.O.No.67/AM dt.17-06-2016	Sarpanch Gram Panchayat, Bhupania, Tehsil Bahadurgarh, Distt. Jhajjar. "For installation of Water Cooler and R.O. in Govt. Sr. Sec. School (Boys)."	75000	SDO (C) Bahadurgarh
68	U.O.No.68/AM dt.17-06-2016	Sarpanch Gram Panchayat, Girdharpur, Tehsil & Distt. Jhajjar. "For installation of Water Cooler and R.O. in Govt. Primary School."	75000	SDO (C) Jhajjar
69	U.O.No.70/AM dt.17-06-2016	Padam S/o Kartar Singh Vill. Dhakla, Tehsil & Distt. Jhajjar. "For treatment of leg surgery being very poor financial position."	40000	SDM Jhajjar.
70	U.O.No.71/AM dt.17-06-2016	Mukesh W/or Late Sh, Devender S/o Puran yil, Dhakla, Tehsil & Distt. Jhajjar Kepairing of house being very poor financial position."	150000	SDM Jhajjar.
71	U.O.No.72/AM dt.17-06-2016	Smt. Shastri Devi W/o Sh. Satbir, V.P.O. Ukhalchana (Kot), Tehsil & Distt. Jhajjar. "For financial help of treatment of open heart surgery being very poor financial position."	40000	SDO(C) Jhajjar.
72	U.O.No.73/AM dt.24-06-2016	Sant Kabir Samaj Sudhar Samiti Beri, Distt. Jhajjar (Regd. No. 00823). "For completion of building."	751000	SDO(C) Beri
73	U.O.No.75/AM dt.06-07-2016	Manju Devi W/o Parvinder Kumar, VPO Dariyapur. Distt. Jhajjar. "For replacement (transplantation) of heart and lungs of his son Master Ankit Gulia being very poor financial position."	200000	SDM Bahadurgarh
74	U.O.No.80/AM dt.08-07-2016	Shri Ram Krishan Gaushala Village Kherka Gujjar Distt. Jhajjar. For construction of shed and purchasing of	500000	SDO(C) Bahadurgarh
75	U.O.No.81/AM dt.11-07-2016	Gaudhan Sewa Samiti Barahi Road Vill. Sankhol (Regd. No. HR 015/2015/013) Distt. Jhajjar. For purchase of medicine and fodder for cows."	100000	SDM Bahadurgarh
76	U.O.No.74/AM dt.01-07-2016	Save Girl Foundation (Regd. No. 1991), Near Gas Agency, Jhajjar Road, Farukhnagar, Distt. Gurgaon. distribution of clothes amongst the poor girls."	21000	SDO(C) Gurgaon
77	U.O.No.69/AM dt.17-06-2016	Haryana Patarkar Kalyan Manch (Regd.) 792A/12, Professor Colony, Kurukshetra. For development of cultural activities & distribution of blankets amongst the poor people."	500000	SDO(C) Kurukshetra
78	U.O.No.76/AM dt.08-07-2016	Vinod S/o Sh. Mamchand V.P.O. Nehrugarh Teh. Kosli Distt. Rewari." For treatment of wife being cancer patient."	40000	SDO(C) Kosli

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
79	U.O.No.77/AM dt.08-07-2016	Narender Singh, V.P.O. Nehrugarh Teh. Kosli Distt. Rewari." For repairing of house being very poor financial position."	31000	SDO(C) Kosli
80	U.O.No.78/AM dt.08-07-2016	Ram Kumar Tewatia S/o Sh. Laxman, Village Chhaprola Distt. Palwal." For repairing of house being very financial position."	21000	SDO(C) Palwal
81	U.O.No.79/AM dt.08-07-2016	Principal, Govt. Model Sanskriti Sr. Sec. School Sanghi Distt. Rohtak, "For promote cultural activities."	31000	SDO(C) Rohtak
82	U.O.No.82/AM dt.12-07-2016	Himalayan Buddhist Cultural Society (Regd.- No.2/89). Chering Lama Dhankhar Monastery, Teh. Kaza Distt. Lahol Spiti-172113 (Hamachal Pardesh). "For repairing of building."	250000	Under Secy. (C.M. Cell-II) Haryana.
83	U.O.No.83/AM dt.19-07-2016	The Prem Nagar Development Society (Regd. No. 00045), Gali No.3, Charkhi Dadri, Distt. Bhiwani. "For const. of building of Prem Nagar Dharamshala."	520000	SDM Dadri
84	U.O.No.91/AM dt.19-07-2016	Gaushala, Village Mandholi Kalan, Tehsil Loharu, Distt. Bhiwani. "For purchasing of fodder for cows."	200000	SDM Loharu
85	U.O.No.92/AM dt.19-07-2016	Govt. Sr.Sec. School, Kudal, Tehsil Loharu Distt., Bhiwani. "To promote cultural activities."	11000	SDM Loharu
86	U.O.No.84/AM dt.19-07-2016	Baba Naraindass Sports Club (Regd. No.0372), Karontha, Tehsil & Distt. Rohtak. "For purchase of sports item?"	100000	SDM Rohtak.
87	U.O.No.86/AM dt.20-07-2016	Ranbir S/o Sh. Barmanand H.No.224, Dev Nagar Colony Jhajjar. "For repairing of house being very poor financial position."	31000	SDO(C) Jhajjar.
88	U.O.No.87/AM dt.20-07-2016	Smt. Mamta W/o Late Sh. Niranjana, V.P.O. Gubana, Distt. Jhajjar. "For repairing of house being very poor financial position."	31000	SDM Bahadurgarh
89	U.O.No.88/AM dt.20-07-2016	Smt. Urmila W/o Late Sh. Raj Kumar, V.P.O. Matanhail, Distt. Jhajjar. "For repairing of house being very poor financial position."	40000	SDM Jhajjar.
90	U.O.No.89/AM dt.20-07-2016	Anup Kumar Saini S/o Late Sh. Chitter Sain Saini, H.No.70/4 Mohalla Gosain, Jhajjar. "For higher education being very poor financial position."	40000	SDO(C) Jhajjar.
91	U.O.No.90/AM dt.27-07-2016	Principal Govt. Girls Sr. Sec. School, Dulhe .. Tehsil Bahadurgarh, Distt. Jhajjar. "To promote sports activities."	22000	SDM Bahadurgarh
92	U.O.No.94/AM dt.03-08-2016	Smt. Suman w/o Sh. Sanjay V.P.O. Silani Kesho, Distt. Jhajjar. "For treatment of heart of her husband due to very poor financial position."	200000	SDM Jhajjar.
93	U.O.No.93/AM dt.28-07-2016	Smt. Pushpa Rani w/o Late Sh. Krishan Kumar, H.No. 2347 Sector-3, Housing Board Kurukshetra. "For repairing of house being very poor financial position."	40000	SDM Kurukshetra
94	U.O.No.85/AM dt.20-07-2016	Shrimadbhagwatgita Sr. Secondary School, Kurukshetra. (Affl. No.23/30-81 dated 16.7.1981). For completion of building."	2100000	SDO(C) Kurukshetra
95	U.O.No.95/AM dt.26-08-2016	Sarpanch Gram Panchayat, Kasni, Distt. Jhajjar. purchasing of Machine for Gym."	200000	SDO(C)Jhajjar
96	U.O.No.96/AM dt.26-08-2016	Sarpanch Gram Panchayat, Behrana, Tehsil Beri, Distt. Jhajjar. For installation of Water Cooler and R.O. in Govt. High School (Girls)."	75000	SDO(C)Beri
97	U.O.No.98/AM dt.26-08-2016	Kusum D/o Gulab Singh VPO Goyla Kalan, Tehsil Bahadurgarh, Distt. Jhajjar. "For financial assistance for participating in WAKO (Kick Boxing) in Russia on 21 Sept 2016 being poor."	200000	SDM Bahadurgarh
98	U.O.No.99/AM dt.26-08-2016	District Badminton Association, Jhajjar (Regd. No.00649/2014). "For promoting the sports activity."	172000	SDM Jhajjar.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
99	U.O.No.97/AM dt.26-08-2016	Amar Saheed Kanha Gaushala Bahin, Distt. Palwal (Regd. No.617) "For purchasing of fodder for cows."	250000	SDO(C) Hathin
100	U.O.No.100/AM dt.30-08-2016	Shree Krishan Gaushala Mohna Khera Teh. Rania Distt. Sirsa (Regd. No. 817/2015), Distt. Sirsa. "For purchasing of fodder for cows."	251000	SDM Ellenabad
101	U.O.No.108/AM dt.26-09-2016	Kamlesh Kumar Nain S/o Sh. Khayali Ram V.P.O. Kharia Teh. Rania Distt. Sirsa. "For repairing of house."	21000	SDO(C) Ellenabad
102	U.O.No.101/AM dt.01-09-2016	Chintu Soni S/o Sh. Man singh Soni, R/o Choti Bazari, Ward No. 15, Ch. Dadri Distt. Bhiwani. For treatment of Angrogram of B/L upper Limb."	40000	SDM Charkhi Dadri
103	U.O.No.102/AM dt.26-09-2016	Pawan Kumar S/o Sh. Leelu Ram Village Loharwara, Distt. Bhiwani." For repair of house being poor financial position."	100000	SDM Charkhi Dadri
104	U.O.No.110/AM dt.26-09-2016	Sarpanch, Gram Panchayat, Umarwas Distt. Bhiwani. " For purchasing of books for Library."	100000	SDM Charkhi Dadri
105	U.O.No.117/AM dt.28-09-2016	Smt. Sonia W/o Late Sh. Samunder Singh S/o Sh. Rajku Ram, Village- Imlota (Bhiwani)." For repair of house being very poor financial position."	50000	SDM Charkhi Dadri
106	U.O.No.119/AM dt.29-09-2016	Pardeep Kumar S/o Sh. Rajbir Singh, Village Mauri Teh. Ch. Dadri Distt. Bhiwani. "For treatment of End Stage Renal Disease being very poor financial position."	21000	SDO(C) Charkhi Dadri
107	U.O.No.122/AM dt.04-10-2016	Saheed Bhagat Singh Sports Academy Rawaldi Chowk Ch. Dadri Distt. Bhiwani. (Regd. No. 00226). " For purchasing of Juddo Mat and Zym Machine."	250000	SDO(C) Charkhi Dadri
108	U.O.No.103/AM dt.26-09-2016	Bhoop Singh S/o Sh. Singha Vill. Bhupania. Tehsil Bahadurgarh, Distt. Jhajjar. "For repair of house being very financial position."	40000	SDM Bahadurgarh
109	U.O.No.106/AM dt.26-09-2016	Sh. Sajjan Singh Urf Lilu Vayamshala, V. P.O. Ladpur Distt. Jhajjar (Regd. No. 1947). For completion of Hall."	500000	SDO(C) Jhajjar.
110	U.O.No.107/AM dt.26-09-2016	Vishvakarma Jangir Sewa Samiti Machhroli Distt. Jhajjar. (Regd. No. 00154/2016). For construction of building."	1100000	SDM Jhajjar.
111	U.O.No.111/AM dt.26-09-2016	Badli Football association Badli Distt. Jhajjar. (Regd. No. 00134/2015). "For purchasing of khel kit."	100000	SDO(C) Bahadurgarh
112	U.O.No.112/AM dt.26-09-2016	Gokul Dham Gau Sewa Mahatirth. Nangla Kutani Road. Dadri Toe Distt. Jhajjar, (Regd. No. 2012000078/2015). " For construction of shed for cows."	750000	SDO(C) Jhajjar.
113	U.O.No.115/AM dt.26-09-2016	Kisan Kalyan Samiti, Sir Chhotu Ram Dharamshala, Jhajjar. For repairing of building."	1100000	SDM Jhajjar.
114	U.O.No.121/AM dt.26-09-2016	Sarpanch village Jatwara, (Jhajjar), Distt. Jhajjar. For completion of Hall in Mandir for use as a whole community."	500000	SDM Jhajjar.
115	U.O.No.104/AM dt.26-09-2016	Shree Shree 1008 Sh. Narsingh Das Go Sewa Samiti, V.P.O. Pirthla Distt. Palwal (Regd. No. 021/2013/68). ** For purchasing of fodder for cows."	250000	SDM Palwal
116	U.O.No.105/AM dt.26-09-2016	Ms Santosh D/o Sh. Rajender Singh, New Mahavir Colony Sonapat. For treatement of knee being very poor financial position."	200000	SDO(C) Sonapat
117	U.O.No.109/AM dt.26-09-2016	Shreee Gopal Krishan Gaushala Samiti Hisar Road Bhuna Distt. Fatehabad. (Regd. No. 149/2013). "For construction of shed for cows."	500000	SDO(C) Fatehabad
118	U.O.No.113/AM dt.26-09-2016	Manish Bansal S/o Late Sh. Mohan Lal. H. No. 210 Village Budanpur Distt. Panchkula. "For higher education being very poor financial position."	31000	SDO (C) Panchkula

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
119	U.O.No.120/AM dt.26-09-2016	Smt. Jaggo Devi W/o Late Sh. Jhandur Ram S/o Lekhu Ram Vill. Dudgarh (Panchkula). "For repair of house being very poor financial position."	31000	SDM Panchkula
120	U.O.No.114/AM dt.26-09-2016	Baba Muketeshwarpuri Gaushala, Opp Telephone Exchange Thana Road Kosli Distt. Rewari. (Regd. No. 929/2016). "For purchasing of fodder for cows."	251000	SDO (C) Kosli
121	U.O.No.118/AM dt.26-09-2016	Abhinaya Rang Manch. H. No. 616. Sector-15 A, Hisar. (Regd. No. HR01220140640/2011). Distt. Hisar. " To promote Haryanavi Cultural Activities."	250000	SDO (C) Hisar
122	U.O.No.123/AM dt.07-10-2016	Jaibhagwan S/o Sh. Umed Singh, V.P.O. Lohat Distt. Jhajjar For treatment of Lag and hand being very poor financial position."	100000	SDO (C) Bahadurgarh
123	U.O.No.124/AM dt.07-10-2016	Saurabh S/o Sh. Jagdish. V.P.O. Lohat Distt. Jhajjar.For treatment being very poor financial position."	50000	SDO (C) Bahadurgarh
124	U.O.No.126/AM dt.17-10-2016	Sarpanch, Gram Panchayat Patoda Distt. Jhajjar. "For construction of community centre for Whole community near Devi Mandir."	500000	SDM Jhajjar.
125	U.O.No. 128/AM dt.21-10-2016	Poonam D/o Late Sh. Shyam Lal, V.P.O. Patoda Distt. Jhajjar. "For higher education being poor."	40000	SDM Jhajjar.
126	U.O.No. 129/AM dt.21-10-2016	Sarpanch, Gram Panchayat Luhari Distt. Jhajjar.For construction of community centre for Whole community near Devi Mandir.	251000	SDM Jhajjar.
127	U.O.No. 132/AM dt.26-10-2016	Sanjay Kumar S/o Shivraj Village Dujana District Jhajjar. position." For repair of house being very poor financial	11000	SDM Jhajjar.
128	U.O.No. 133/AM dt.26-10-2016	Krishan S/o Chirman Singh Village Dulehra District Jhajjar." To promote Sports Activities for participation in rural Games to be held at Nepal."	25000	SDO (C) Bahadurgarh
129	U.O.No. 136/AM dt.03-11-2016	Yuva Balmiki Vikas Samiti, # 175, Ward No. 4, Sita Ram Gate Jhajjar, (Regd. No. 408/2013, Distt. Jhajjar. For construction of Community Centre and Purchasing of Zym Machine."	700000	SDM Bahadurgarh
130	U.O.No. 125/AM dt.07-10-2016	Kesav Madhav Dham Trust (Regd. No. 2359), Kabrel Distt. Hisar." For Construction of Shed and purchasing of fodder for cows at Shree Krishan Gaushala, Kabrel."	2100000	SDO (C) Hisar
131	U.O.No. 127/AM dt.17-10-2016	Smt. Kamla Devi Sports Development Trust Sisai Distt. Hisar (Regd. No. 7261). "For purchasing of Khel kit."	51000	SDO(C) Hansi
132	U.O.No. 131/AM dt.21-10-2016	Satyam Human Welfare and Educational Society. H. No. 32 F. Gali No. 2. Rishi Nagar, Hisar (Regn. No. 12-2015/175), Distt. Hisar." To promote Sports Activities & purchase of machine for Zym."	600000	SDO (C) Hisar
133	U.O.No. 130/AM dt.21-10-2016	Manay Swabhimaan Naujawan Samiti, 23-C, Chaudhari Len, Gali No. 2. Near Power House, Tilak Nagar Rohtak, (Regd. No. 01073). Distt. Rohtak." For purchase of books, clothes and stationary for poor children."	251000	SDM Rohtak
134	U.O.No. 134/AM dt.27-10-2016	Vanvasi Kalyan Ashram, Bajrang Bali Colony, Bhiwani, (Regd. No. 855/1986). District Bhiwani. For construction of building."	1000000	SDM Bhiwani
135	U.O.No. 135/AM dt.27-10-2016	Shri Krishan Bhagwan Gaushala Village Bali Brahman Distt. Sonapat, (Regd. No. 400/2007). For construction of building and purchasing of fodder for cows."	500000	SDM Gohana
136	U.O.No. 137/AM dt.07-11-2016	Sarpanch, Gram Panchayat, Neola, Distt. Jhajjar. purchasing of Machine for Gym.	200000	SDO(C) Jhajjar.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
137	U.O.No. 138/AM dt.07-11-2016	Vishav Bharti Shiksha Sansthan, Gurukul, Bhaiyapur, 16 Ladhote Distt. Rohtak (Regd. No.897). For const. of	1100000	SDM Rohtak
138	U.O.No. 141/AM dt.07-11-2016	Shree Jagngir Brahman Sabha Regd. (195), Meham. "For completion of Dharamshala."	1100000	SDM Rohtak
139	U.O.No. 139/AM dt.07-11-2016	Shree Ramkrishan Manav Kalyan Sabha Regd. (No.221), 5 Basant Vihar, Ratauli Road, Yamunanagar. "For const. of building."	600000	SDM Chhachhrauli
140	U.O.No. 140/AM dt.07-11-2016	Haryana Sports Welfare Association Regd. # 213, Sector-16, Panchkula. "To promote sports creation Rural Premier National League Cricket."	250000	SDM Panchkula
141	U.O.No. 142/AM dt.22-11-2016	Sir Chhotu Ram Jat Kalyan Sabha, Hussaini, Naraingarh, Distt. Ambala (Regd No.9/2011). "For const. of building."	500000	SDO(C) Naraingarh
142	U.O.No. 145/AM dt.22-11-2016	Shree Krishan Gaushala Samiti, Hussaini, Naraingarh Distt. Ambala. "For purchasing of fodder for cows."	600000	SDO(C) Ambala
143	U.O.No. 148/AM dt.23-11-2016	Nandi Gram Sewa Sanstha, NH-71 in front of Reliance Petrol Pump Gohana, Distt. Sonapat (Regd. No.3439). "For purchasing of fodder for cows."	250000	SDM Gohana
144	U.O.No. 149/AM dt.23-11-2016	Ritesh S/o Sh. Ram Kumar, V.P.O. Silothi, Tehsil & Distt. Jhajjar. "For repairing of house being very poor financial position."	11000	SDO(C) Jhajjar.
145	U.O.No. 143/AM dt.22-11-2016	Shri Radhekrishana Gaushala, Kada, Distt. Bhiwani. "For purchasing of fodder for cows."	500000	SDO(C) Bhiwani
146	U.O.No. 144/AM dt.22-11-2016	Shri Ramparshad Rameshwardas Dharmarth Trust Hansi Gat Bhiwani (Regd. No.29R.81). "To promote the cultural activities."	86000	SDO(C) Bhiwani
147	U.O.No. 147/AM dt.22-11-2016	Sarpanch Gram Panchayat Humayunpur, Distt. Rohtak. For const. of boundary wall & Hall for whole community in Dadi Pilasan Mandir.	1100000	SDO(C) Rohtak
148	U.O.No. 152/AM dt.23-11-2016	M.D. University, Rohtak. "For purchase of art material for students of Visual arts and to promote art & cultural activities."	255000	SDM Rohtak
149	U.O.No. 146./AM dt.22-11-2016	Sh. L.N. Hindu College, Rohtak (Regd. No.0986). "For const. of building."	1100000	SDM Rohtak
150	U.O.No. 151/AM dt.23-11-2016	Sports Promotion Society Panchkula, H.No.308, Sector-17, Panchkula (Regd. No.41/2010). "For promotion of Sports/cultural activities."	281000	SDM Panchkula
151	U.O.No. 150/AM dt.23-11-2016	Swadeshi Jagran Foundation, Delhi (Regn. No. 39084) Dharam Khetar Babu Deenu Ram Marg, Sector-8, R.K. Puram, New Delhi. "For const. of building and to promote cultural activities."	840000	Under Secy. (C.M. Cell-II) Haryana.
152	U.O.No. 153/AM dt.07-12-2016	Manju Devi W/o Late Sh. Sunil Kumar, V.P.O. Rohad Teh. Bahadurgarh Distt. Jhajjar. "For repairing of house being very poor financial position."	31000	SDO(C) Bahadurgarh
153	U.O.No. 154/AM dt.07-12-2016	Ch. Chhotu Ram Gramin Vikas Manch, V.P.O. Bagpur, Teh. Beri Distt. Jhajjar (Regd. No. 00137). Construction of building."	500000	SDO(C) Beri
154	U.O.No. 155/AM dt.07-12-2016	Jaiveer S/o Sh. Hawa Singh, V.P.O. Machhrauli Distt. Jhajjar. For treatment of his wife being very poor family."	31000	SDO(C) Jhajjar.
155	U.O.No. 157/AM dt.07-12-2016	Yova Kaushal Pragati Sansthan Nahra-Nahri Road, Opp. Hoshiar Singh Stadium, Bahadurgarh Distt. Jhajjar. (Regd. No. 182/2016). "For distribution of sewing maching and raw material for poor children."	100000	SDO(C) Bahadurgarh
156	U.O.No. 158/AM dt.08-12-2016	Shree Brahmin Mahasabha (Regd. No. 00454), Rewari Road, Jhajjar." For construction of building."	1100000	SDM Jhajjar.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
157	U.O.No. 156/AM dt.07-12-2016	Shree Krishan Gaushala Trust, Mehandipur Distt. Sonapat. (Regd. No. 175). For Construction of building."	500000	SDO(C) Sonapat
158	U.O.No. 159/AM dt.19-12-2016	Deputy Commissioner Rohtak. "To promote cultural activities on the occasion of Geeta Jayanti and to give prizes to the participants.	103000	SDM Rohtak
159	U.O.No. 160/AM dt.02-01-2017	Amar Singh S/o Sh. Mange Ram, V.P.O. Fatehpur Distt. Jhajjar. " For his treatment being very poor financial position."	100000	SDO(C) Jhajjar.
160	U.O.No. 161/AM dt.-01-2017	Pooja D/o Sh. Omparkash, H. No. 541 ward No. 16 near Gurudwara Jhajjar. For higher education being very poor financial position."	25000	SDO(C) Jhajjar.
161	U.O.No. 162/AM dt.02-01-2017	Sarpanch, Gram Panchayat, Kaliyawas Distt. Jhajjar. For promotion of cultural activities."	51000	SDO(C) Jhajjar.
162	U.O.No. 163/AM dt.02-01-2017	Naresh Yadav S/o Sh. Om Parkash, Village Fatehpur Distt. Jhajjar. For higher education being very poor financial position."	21000	SDO(C) Jhajjar.
163	U.O.No. 165/AM dt.03-01-2017	Nav Nirman Manch (Regd. No.588) Village Bibipur Jattan, District Karnal. "For purchase of books & dresses for poor children."	100000	SDM Indri
164	U.O.No. 167/AM dt.03-01-2017	Chandigarh Journalists Association (Regn.No.484) 3006, Tribune Apartments, Sector 50-D, Chandigarh. "For purchase of books for library and furniture."	500000	SDM Panchkula
165	U.O.No. 164/AM dt.03-01-2017	Manshi D/o Puran Singh, Village Makrauli, Distt. Rohtak. "For higher education being very poor financial position."	11000	SDO(C) Rohtak
166	U.O.No. 168/AM dt. 03.01.2017	Shree Gaushala (Regn. No.228), Village Khidwali, Distt. Rohtak. "For const. of sheds & purchase of fodder for cows."	1100000/-	SDM Rohtak
167	U.O.No. 170/AM dt. 03.01.2017	Unnat Haryana Foundation (Regn.No.01827/15), M.R.Complex, Sonapat Stand, Rohtak. "For cultural activities & purchase of books and dresses for poor children."	300000/-	do
168	U.O.No. 171/AM dt. 03.01.2017	Maharishi Balmiki Kalian Samiti (Reg. 06/15-B 608), Main Busstand Village Kanoda, Tehsil Bahadurgarh, Distt. Jhajjar. "For purchase of books & dresses for poor children."	21000/-	SDO (C) Jhajjar
169	U.O.No. 173/AM dt. 06.01.2017	Principal, Govt. Sr. Sec. School, Gochhi, Teh. Beri, Distt. Jhajjar. "For completion of kabbadi hall at Govt. School."	250000/-	SDO(C) Beri
170	U.O.No. 166/AM dt. 03.01.2017	Baba Haridass Gaushala Ranila Distt. Ch. Dadri (Regd. No.810/2011). "For purchase of fodder for cows."	250000/-	SDO(C) Charkhin dadri
171	U.O.No. 169/AM dt. 03.01.2017	Heera Sports Club, Heera Chowk near Badwana Gate Ch. Dadri (Regd. No.59/2012)."For promotion of sports activities."	200000/-	do
172	U.O.No. 172/AM dt. 06.01.2017	Meenu D/o Hariprakash S/o Puranmal VPO, Tiwala, Distt. Ch.Dadri. "For repair of house being very poor financial position."	20000/-	SDO(C) Badhra
173	U.O.No. 175/AM dt. 06.01.2017	Neeraj D/o Jai Singh S/o Sh. Nanhad VPO Jhojhu Kalan Distt. Ch.Dadri. "For repair of house being very poor financial position."	20000/-	do
174	U.O.No. 174/AM dt. 06.01.2017	District Judo Association, Bhiwani(Reg. No.265). H.No. 2492, Sector 13, HUDA, Bhiwani. "To promote sports activities."	21000/-	SDM Bhiwani
175	U.O.No. 176/AM dt. 19.01.2017	Balwan Akhara Sewa Samiti, Village-Munimpur, Distt.- Jhajjar, (Regd. No.215/16). "For promotion of sports activities."	25000/-	SDO(C) Jhajjar
176	U.O.No. 177/AM dt.19.01.2017	Sarpanch, Gram Panchayat, Jatwara Distt.-Jhajjar. "For promotion of cultural activities."	11000/-	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
177	U.O.No. 178/AM dt. 19.01.2017	Mohit S/o Sh. Rajrup, V.P.O. Surehti, Distt.-Jhajjar. "For repairing of house being very poor financial position."	119000/-	do
178	U.O.No. 179/AM dt. 19.01.2017	Sarpanch, Gram Panchayat Luksar, Distt.-Jhajjar. "For promotion of cultural activities."	31000/-	SDO(C) Badli
179	U.O.No. 180/AM dt. 19.01.2017	Sarpanch, Gram Panchayat Raiya, Distt.-Jhajjar. "For promotion of sports and cultural activities."	21000/-	SDO (C) Jhajjar
180	U.O.No. 181/AM dt. 19.01.2017	Sarpanch, Gram Panchayat Chhabili, Distt.-Jhajjar. "For promotion of sports and cultural activities."	21000/-	do
181	U.O.No. 182/AM dt. 19.01.2017	Principal Govt. Sr. Sec. School, Luksar, Distt. Jhajjar."For promotion of cultural activities."	5000/-	SDO(C) Badli
182	U.O.No. 183/AM dt. 19.01.2017	Shaheed Bhagat Singh Gramin Vikas Samiti, Jahangirpur, Distt.-Jhajjar. (Regd. No. 753/2008/09)."For distribution of dresses and stationery for poor children."	200000/-	do
183	U.O.No. 184/AM dt. 25.01.2017	Banty W/o Sachin S/o Dalel Singh Village-Samaspur, Tehsil& Distt.-Ch. Dadri. "For repair of house being very poor financial position."	50000/-	SDO(C) Charkhin dadri
184	U.O.No. 185/AM dt. 20.02.2017	Manju Kumari W/o Sh. Satpal VPO Nauganwa Distt. Jhajjar. "For repair of house being very poor financial position."	31000/-	SDO (C) Jhajjar
185	U.O.No. 186/AM dt. 20.02.2017	Dharmender S/o Sh. Satnarain, VPO Dhakla, Distt. Jhajjar. "For treatment of thyroid being poor financial position."	30000/-	SDO (C) Jhajjar
186	U.O.No. 187/AM dt. 20.02.2017	Sarpanch, Gram Panchayat Gijarod, Distt. Jhajjar. "For cultural programme on the occasion of Ravi Dass Jayanti."	51000/-	SDO (C) Jhajjar
187	U.O.No. 188/AM dt. 20.02.2017	Sarpanch, Gram Panchayat Chandol, Distt. Jhajjar. "For cultural programme on the occasion of Ravi Dass Jayanti."	51000/-	SDO (C) Jhajjar
188	U.O.No. 189/AM dt. 20.02.2017	Sarpanch, Gram Panchayat Kanwaha, Distt. Jhajjar. "For cultural programme on the occasion of Ravi Dass Jayanti."	51000/-	SDO (C) Jhajjar
189	U.O.No. 190/AM dt. 20.02.2017	Sarpanch, Gram Panchayat Kasni, Distt. Jhajjar."For cultural programme on the occasion of Ravi Dass Jayanti."	51000/-	SDO (C) Jhajjar
190	U.O.No. 191/AM dt. 20.02.2017	Nav Yug High School, Khachrauli Distt. Jhajjar. "For const. of Library."	250000/-	SDO (C) Jhajjar
191	U.O.No. 192/AM dt 20.02.2017.	Shree R.C.M. High School, Jind Road, Rohtak. "For purchase of books for poor children."	100000/-	SDO(C) Rohtak
192	U.O.No. 193/AM dt. 20.02.2017	Sarpanch, Gram Panchayat Kaimbwala (U.T.) Chandigarh. "To promote sports activities."	100000/-	SDM Panchkula
193	U.O.No. 194/AM dt. 28.02.2017	Anju Devi W/o Sh. Shiv Kumar, VPO Silani (Kesho) Distt. Jhajjar. financial position."For repairing of house being poor"	40000/-	SDO (C) Jhajjar
194	U.O.No. 195/AM dt28.02.2017.	Sarpanch Vill. M.P. Majra Tehsil Badli, Distt. Jhajjar. "For purchase of Machine for Zym."	200000/-	SDO(C) Badli
195	U.O.No. 196/AM dt. 28.02.2017	Naresh S/o Sh. Randhir, VPO Shahapur Distt. Jhajar. "For repairing of house being poor financial position."	31000/-	SDO(C) Badli
196	U.O.No. 197/AM dt. 28.02.2017	Lal Chand S/o Sh. Tekchand, VPO Badsa, Distt. Jhajjar. "For repairing of house being poor financial position."	31000/-	SDO(C) Badli
197	U.O.No. 198/AM dt. 03.01.2048	Rohtash S/o Sh.Shri Chand, VPO Dadri Toe, Distt. Jhajjar. "For repairing of house being poor financial position."	51000/-	SDO (C) Jhajjar
198	U.O.No. 199/AM dt. 28.02.2017	Shree Shyam Kirtan Mandal Trust (Regd. No.5682/2017), Charkhi Darwaja, Hira Chowk, Ch. Dadri. "For const. of Hall."	111000/-	SDM Charkhi dadri
199	U.O.No. 200/AM dt. 21.03.2017	Jativa Samaj Vikas samiti (Regd. No. 260/2012), Bus Stand Road, Jhajjar. " For construction of Rooms of Ambedkar Bhawan."	500000/-	SDO (C) Jhajjar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
200	U.O.No. 201/AM dt 21.03.2017.	Khubi Ram Maharaj Ashram Vill. Amadalpur, District Jhajjar. " For construction of hall for use of General public."	550000/-	SDO (C) Jhajjar

Allocation of Discretionary Grants sanctioned by Shri Karan Dev Kamboj Minister of State, Food & Supply Deptt., Haryana, Chandigarh for the financial year 2016-17.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.Sr. Secy / MOS (F&S)-2016/01 dt. 12.05.2016	President , Shri Atam Manohar Jain Aaradhana Mandir, Indri Road, Karnal (Regd.). "For the completion of hall for General public use."	5,00,000/-	SDO(C) Karnal.
2	U.O.No.Sr. Secy / MOS (F&S)-2016/05 dt. 12.05.2016	Santosh Devi W/o Sh. Rajender Parkash, Village Bhusli, Teh. & Distt. Karnal. "For Financial Assistance for the treatment of cancer being poor."	2,00,000/-	-do-
3.	U.O.No.Sr. Secy / MOS (F&S)-2016/09 dt. 12.05.2016	President, Shanti Van Gopal Gaushala, Village Taroari, Karnal. (Regd. No. 181). "For the purchase of Fodder."	6,00,000/-	-do-
4.	U.O.No.Sr. Secy / MOS (F&S)-2016/13 dt. 12.05.2016	President, Shri Shakumbari Maiya Dramatic Club, Village Badagaon, Distt. Karnal (Regd. No. 823). "For the completion of community Hall for	5,00,000/-	-do-
5.	U.O.No.Sr. Secy / MOS (F&S)-2016/17 dt. 12.05.2016	President, New Asha Gramin Vikas Mahila Samiti, Village Jatpura, Distt. Karnal (Regd. No. 06666). For the purchase of computer."	2,00,000/-	-do-
6.	U.O.No.Sr. Secy / MOS (F&S)-2016/21 dt. 12.05.2016	Smt. Savitri Devi W/o Sh. Ram Singh, Village Biana, Tehsil Indri, Distt. Karnal. "For Financial Assistance for the repair of house being poor."	2,00,000/-	SDO(C) Indri
7	U.O.No.Sr. Secy / MOS (F&S)-2016/41 dt. 12.05.2016	Principal, Vivekanand Senior Secondary School, Aadarsh Nagar, Karnal, Distt. Karnal. (Regd. No. 530113). "For the completion of rooms."	10,00,000/-	SDO(C) Karnal
8	U.O.No.Sr. Secy / MOS (F&S)-2016/61 dt. 12.05.2016	President, Shri Nirmal Asthan Dera Baba Budha, Sahib Ji Charitable Trust, (Regd. No. 01422) Village Darar (Dera), Indri Road, Karnal Distt.	11,00,000/-	-do-
9.	U.O.No.Sr. Secy / MOS (F&S)-2016/65 dt. 12.05.2016	Gram Panchayat, Village Kunjpura, Distt. Karnal. "For the purchase of cricket kit."	25,000/-	-do-
10.	U.O.No.Sr. Secy / MOS (F&S)-2016/69 dt. 12.05.2016	President, Shri Mahavir Dramatic Club, Village Kunjpura, Distt. Karnal. (Regd. No. 05). "For the completion of Hall in Ramlila Ground."	10,00,000/-	-do-
11	U.O.No.Sr. Secy / MOS(F&S)-2016/77 dt. 12.05.2016	Principal, Government Sr. Secondary School Khanpur (Karnal) (01882). "For pavement of prayer ground of School."	7,00,000/-	SDO(C) Indri
12	U.O.No.Sr. Secy / MOS (F&S)-2016/81 dt. 12.05.2016	Maharaja Aggarsain Sabha (Reg.). "For completion of Aggarsain Bhawan for General Public use."	5,00,000/-	-do-
13.	U.O.No.Sr. Secy / MOS (F&S)-2016/85 dt. 12.05.2016	Ishwar Singh S/o Mai Chand, Village Badagaon, Indri (Karnal). "For Financial Assistance for burnt shop."	2,00,000/-	SDO(C) Karnal
14	U.O.No.Sr. Secy / MOS (F&S)-2016/89 dt. 12.05.2016	Deputy Commissioner, Karnal Distt. Karnal. " To Construct Store, Kitchen & Gym in Sports Club of Mangalpur."	8,00,000/-	-do-
15.	U.O.No.Sr. Secy / MOS (F&S)-2016/93 dt. 12.05.2016	Gram Panchayat, Village Kalra Jagir, Distt. Karnal. " For the purchase of cricket kit & gym accessories."	1,00,000/-	SDO(C) Indri
16	U.O.No.Sr. Secy / MOS (F&S)-2016/97 dt. 12.05.2016	Gram Panchayat, Village Tikri, Tehsil Indri, Distt. Karnal. " For the purchase of cricket kit & gym accessories."	1,00,000/-	-do-
17.	U.O.No.Sr. Secy / MOS (F&S)-2016/101 dt. 12.05.2016	Gram Panchayat, Village Tapariyon, Distt. Karnal. "For the purchase of cricket kit & gym accessories."	49,000/-	SDO(C) Karnal
18	U.O.No.Sr. Secy / MOS (F&S)-2016/105 dt. 12.05.2016	Yuva Gramin Vikas Sewa Samini (Regd. No. 06623) Village Uchana, Distt. Karnal. "(1) For the repair of toilets and Eight Chaupal.(2) For Boundary Wall of School. (3) For completion of	25,00,000/-	-do-
19.	U.O.No.Sr. Secy / MOS (F&S)-2016/113 dt. 16.05.2016	Virmala Devi W/o Late Sh. Amar Singh, Village Kalri, Tehsil Indri, Distt. Karnal. " For Financial Assistance for the repair of house being poor."	2,00,000/-	SDO(C) Indri
20	U.O.No.Sr. Secy / MOS (F&S)-2016/117 dt. 16.05.2016	Brahman Sabha, (Regd. No. 10) Village Indri, Distt. Karnal. " For completion of Brahman Sabha Bhawan."	11,00,000/-	-do-
21.	U.O.No.Sr. Secy / MOS (F&S)-2016/121 dt. 16.05.2016	Sukhwinder Kaur W/o Late Sh. Bhupinder Singh, Village Budanpur, Distt. Karnal. " For Financial Assistance for the repair of house being poor."	1,00,000/-	SDO(C) Karnal

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
22	U.O.No.Sr. Secy / MOS (F&S)-2016/125 dt. 16.05.2016	Neeraj S/o Sh. Kulwant, Village Beer Rayatkhana, Tehsil Indri, Distt. Karnal. “ For Kick Boxing training sponsorship.”	1,00,000/-	SDO(C) Indri
23	U.O.No.Sr. Secy / MOS (F&S)-2016/129 dt. 16.05.2016	Gram Panchayat, Village Badagaon, Distt. Karnal. “ For the completion of Shed and boundary wall for Community Centre.”	20,00,000/-	SDO(C) Karnal
24	U.O.No.Sr. Secy / MOS (F&S)-2016/133 dt. 16.05.2016	Gram Panchayat, Village Kunjpura, Distt. Karnal. “ For the completion of Ambedkar bhawan.”	3,00,000/-	-do-
25.	U.O.No.Sr. Secy / MOS (F&S)-2016/137 dt. 16.05.2016	Satsang Servay Panth Nistara, (Regd. No. 1028) Village Budanpur, Distt. Karnal. “ For the completion of Community Centre.”	5,00,000/-	-do-
26.	U.O.No.Sr. Secy / MOS (F&S)-2016/141 dt. 16.05.2016	Gram Panchayat, Village Chaura Khalsa, Indri, Distt. Karnal. “ For the purchase of cricket kit & gym items.”	50,,000/-	SDO(C) Indri
27	U.O.No.Sr. Secy / MOS (F&S)-2016/145 dt. 16.05.2016	Gram Panchayat, Village Modipur, Distt. Karnal. “ For the purchase of cricket kit.”	20,,000/-	SDO(C) Karnal
28	U.O.No.Sr. Secy / MOS (F&S)-2016/149 dt. 16.05.2016	Ravi Devi W/o Late Sh. Hari Singh, Village Jainpur Sadhan, Indri, Distt. Karnal. “For Financial Assistance for the repair of house being	1,00,,000/-	-do-
29.	U.O.No.Sr. Secy / MOS (F&S)-2016/153 dt. 16.05.2016	Arjun Physical & Martial Art Academy, Village Indri, Distt. Karnal. (Regd. No. 06685). “ For the purchase of sports items & gym accessories.”	1,50,000/-	-do-
30.	U.O.No.Sr. Secy / MOS (F&S)-2016/157 dt. 16.05.2016	Sakina W/o Late Sh. Babu Khan, Village Keharba,Indri, Distt. Karnal. “ For Financial Assistance for the repair of house being poor.”	1,00,000/-	-do-
31.	U.O.No.Sr. Secy / MOS (F&S)-2016/25 dt. 12.05.2016	President, Shri Gurudwara Baba Banda Singh Bahadur, Village Alahar, Block Radaur, Distt. Yamuna Nagar. “ For the completion of	5,00,000/-	SDO(C) Radaur
32	U.O.No.Sr. Secy / MOS (F&S)-2016/37 dt. 12.05.2016	President, Shaheed Udham Singh Kamboj Charitable Dharamshala Sabha, Kapalmochan (Bilaspur) Distt. Yamuna Nagar (Regd. No. 145/2015). “ For the completion of community	11,00,000/-	SDO(C) Yamuna Nagar
33	U.O.No.Sr. Secy / MOS (F&S)-2016/33 dt. 12.05.2016	President, Haryana Tigers Club Distt. Yamuna Nagar (Regd. No. 00241). To develop Social & Cultural Activities.”	2,00,000/-	-do-
34.	U.O.No.Sr. Secy / MOS (F&S)-2016/73 dt. 12.05.2016	DAV Public School, Professor Colony, Yamuna Nagar. “ For the completion of Yagyashala.”	5,00,000/-	-do-
35.	U.O.No.Sr. Secy / MOS (F&S)-2016/53 dt. 12.05.2016	Principal, Arya Girl Senior Secondary School, Jagadhari, Distt. Yamuna Nagar. (Regd. No. 103). “ For the completion of School Rooms.”	10,00,000/-	SDO(C) Jagadhari
36	U.O.No.Sr. Secy / MOS (F&S)-2016/45 dt. 12.05.2016	Principal, Geeta Niketan Vidya Mandir, Mohan Nagar, Kurukshetra, Distt. Kurukshetra (Regd. No. 2973/KKR/8 th /BOSE/2015). “ For the	5,00,000/-	SDO(C) Kurukshetra
37	U.O.No.Sr. Secy / MOS (F&S)-2016/57 dt. 12.05.2016	President, Shruti Vijnan Acharya Kulam, Village Chhapara, Tehsil Shahabad, Distt. Kurukshetra. (Regd. No. 4250). “ For the completion of Yoga	11,00,000/-	SDO(C) Shahabad
38	U.O.No.Sr. Secy / MOS (F&S)-2016/109 dt. 16.05.2016	President, Gurukul Kurukshetra, Distt. Kurushetra. (Regd. No. 852). “ For the completion of Gurukul Bhawan.”	21,00,000/-	SDO(C) Kurukshetra
39	U.O.No.Sr. Secy / MOS (F&S)-2016/29 dt. 12.05.2016	Principal, Ningania Vidya Mandir, High School, Village Shajhanpur, Distt. Panchkula (Affiliation No. 530671). “ For the purchase of instruments	2,00,000/-	SDO(C) Panchkula
40	U.O.No.Sr. Secy / MOS(F&S)-2016/49 dt. 12.05.2016	President, Aashram Hari Mandir Sanskrit Mahavidhalaya, Village Pataudi, Distt. Gurgaon. “ For the completion of Hall in the School.	10,00,000/-	SDO(C) Gurgaon
41	U.O.No.Sr. Secy / MOS(F&S)-2016/161 dt. 24.05.2016	President, Gram Vikas Karya Sewa Samiti Village Dholgarh, Distt. Karnal (Regd. No. 00205). “For the completion of boundary wall in Crimination Ground & Govt. Middle school.”	5,00,000/-	SDO(C) Karnal.
42	U.O.No.Sr. Secy / MOS(F&S)-2016/165	Ajay S/o Roshan Lal, Village Darar, Distt. Karnal. “ For Financial Assistance for the repair of bouse being poor.”	50,000/-	-do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt. 24.05.2016			
43.	U.O.No.Sr. Secy / MOS(F&S)-2016/169	Surajbhan S/o Lakhmi Chand, Village Darar, Distt. Karnal. “ For Financial Assistance for the repair of house being poor.”	50,000/-	-do-
	dt. 24.05.2016			
44.	U.O.No.Sr. Secy / MOS(F&S)-2016/173	Lakhmi Chand, S/o Bhala Ram, Village Darar, Distt. Karnal. “ For Financial Assistance for the repair of house being poor.”	50,000/-	-do-
	dt. 24.05.2016			
45.	U.O.No.Sr. Secy / MOS(F&S)-2016/177	Veerbhan S/o Parsotam, Village Churni, Distt. Karnal. “For Financial Assistance for the repair of house being poor.”	50,000/-	-do-
	dt. 24.05.2016			
46.	U.O.No.Sr. Secy / MOS(F&S)-2016/181	The Mustafabad Cane Growers Co-operative Societ Ltd., Railway Station Mustafabad, Distt. Yamuna Nagar. “(1) For the repair of gate. Latrines & Bathrooms. (2) For Purchase a new water cooler for general public use.”	3,00,000/-	SDO(C)
	dt. 24.05.2016			Y/Nagar
47	U.O.No.Sr. Secy /	Ekta Gupta W/o Late Sh. Ajay Goyal, H.No. 1021, Urban Estate, Sector-13, Karnal, Distt. Karnal. “ For Financial Assistance for the treatment of ailment being poor.”	2,00,000/-	SDO(C)
	MOS (F&S)-2016/185			Karnal.
	dt. 31.05.2016			
48	U.O.No.Sr. Secy /	Priya Devi W/o Sh. Ramesh Kumar, Village Phoosgarh, Teh. Indri, Distt. Karnal. “ For Financial Assistance for the repair of house being poor.”	50,000/-	SDO(C)
	MOS (F&S)-2016/189			Indri
	dt. 31.05.2016			
49	U.O.No.Sr. Secy /	Mahinder Singh S/o Prem Singh, Village Byana, Indri, Distt Karnal. “ For Financial Assistance for burnt shop being poor.”	50,000/-	-do-
	MOS (F&S)-2016/201			
	dt. 31.05.2016			
50.	U.O.No.Sr. Secy / MOS (F&S)-2016/205	Rachna Devi W/o Late Sh. Gurcharan, Ward No. 11, Indri, Distt. Karnal. “ For Financial Assistance for the treatment of cancer being poor.”	1,00,000/-	-do-
	dt. 01.06.2016			
51.	U.O.No.Sr. Secy /	Om Shanti Sewa Samiti (Regd. No. 06609), Village Garhi Birbal, Indri, Distt. Karnal. “ For the cleaning of Johar.”	1,00,000/-	-do-
	MOS (F&S)-2016/209			
	dt. 01.06.2016			
52.	U.O.No.Sr. Secy /	Sneh W/o Late Sh. Rajinder, Golden Puri, Bank Colony, Yamuna Nagar. “ For Financial Assistance for the repair of house being poor.”	3,00,000/-	SDO(C)
	MOS (F&S)-2016/193			Jagadhari
	dt. 31.05.2016			
53	U.O.No.Sr.	Akhand Hanuman Gaushala Trust,Vill.Mathana, Distt. Kurukshetra.(Regd. No. 2761).“For purchase of Fodder.”	2,00,000/-	SDO(C)
	Secy / MOS (F&S)-2016/197, dt.31.05.2016	“ For the purchase of		Kurukshetra
54	U.O.No.Sr.	President, Bharat Vikas Parishad (Regd.) Kaithal. “For the completion of Building of Bharat Vikas Parishad.”	5,00,000/-	SDO(C)
	Secy / MOS (F&S)-2016/257, dt. 14.06.2016			Kaithal
55	U.O.No.Sr. Secy/MOS(F&S)-2016/213 dt.10.06.2016	Gram Panchayat Village Modipur, Tehsil Indri, Distt. Karnal, "For the purpose of gym itmes."	50000	SDO (C) Indri

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
56	U.O.No.Sr. Secy/MOS(F&S)-2016/217 dt.10.06.2016	Gajpal S/o Sh. Banarsi Dass, Village Sangoha Tehsil-Indri, karnal, " For Financial assistanc for the repair of house being poor."	50000	SDO (C) Indri
57	U.O.No.Sr. Secy/MOS(F&S)-2016/221 dt.10.06.2016	Naurta Ram S/o Sh. Banarsi Dass, Village Garhpur Khalsa, Tehsil-Indri, Karnal. "For financial assistance for the repair of house being poor."	100000	SDO (C) Indri
58	U.O.No.Sr. Secy/MOS(F&S)-2016/225 dt.13.06.2016	Premo Devi w/o Late Sh. Karanjeet Singh, Ward No.07, Indri, Karnal. "For financial assistance for the repair of house being poor."	20000	SDO (C) Indri
59	U.O.No.Sr. Secy/MOS(F&S)-2016/229 dt.13.06.2016	Sarpanch, Gram Pnchayat, Village Dhanora Jagir, Tehsil Indri, Distt. Karnal, " For purchase of Sports items."	15000	SDO (C) Indri
60	U.O.No.Sr. Secy/MOS(F&S)-2016/233 dt.13.06.2016	Darshani w/o Late Sh. Mani Ram, Village, Butan Kheri. Tehsil Indri, Distt. Karnal. "For financial help for purchase of clothes, Dress, Books etc. for childeren being poor."	20000	SDO (C) Indri
61	U.O.No.Sr. Secy/MOS(F&S)-2016/237 dt.13.06.2016	Bimla Devi w/o Shrichand, Village, Randoli, Tehsil Indri, Distt. Karnal. "For financial help for the treatment of ailment being poor." Parveen w/o Sh. Sahab Ali, Village, Sayad chapra, Tehsil Indri, Distt. Karnal. "For financial help for the repair of house being poor."	20000	SDO (C) Indri
62	U.O.No.Sr. Secy/MOS(F&S)-2016/241 dt.13.06.2016	Parveen w/o Sh. Sahab Ali, Village, Sayad chapra, Tehsil Indri, Distt. Karnal. "For financial help for the repair of house being poor."	20000	SDO (C) Indri
63	U.O.No.Sr. Secy/MOS(F&S)-2016/245 dt.13.06.2016	Guddi Devi w/o Sh. Sushil Kumar, Village, Phoosgarh, Tehsil Indri, Distt. Karnal. For financial help for the repair of house being poor."	45000	SDO (C) Indri
64	U.O.No.Sr. Secy/MOS (F&S)-2016/249 dt.13.06.2016	Mandir Sudhar Sabha (Regd.) Indri, Distt. Karnal. "For the completion of Dharamshala for public use."	500000	SDO (C) Indri
65	U.O.No.Sr. Secy/MOS (F&S)-2016/261 dt.22.06.2016	Gopi Ram s/o Vasu Ram, Wad No. 10, Gudda, Tehsil Indri, Distt. Karnal. "For financial assistance for the treatment of ailment being poor."	25000	SDO (C) Indri
66	U.O.No.Sr. Secy/MOS (F&S)-2016/265 dt.22.06.2016	Zila Singh s/o Sh. Kishna Ram, Village, Ramgarh Channo, Tehsil Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	20000	SDO (C) Indri
67	U.O.No.Sr. Secy/MOS (F&S)-2016/269 dt.22.06.2016	Ram Kali W/o Late Sh.Amar Singh, Village, Randoli, Tehsil Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	20000	SDO (C) Indri
68	U.O.No.Sr. Secy/MOS (F&S)-2016/273 dt.22.06.2016	Ishro Devi W/o Late Sh.Man Singh, Village, Hinauri, Tehsil Indri, Distt. Karnal. "For financial assistance for the treatment of cancer being poor."	20000	SDO (C) Indri
69	U.O.No.Sr. Secy/MOS (F&S)-2016/277 dt.22.06.2016	Birbal s/o Late Sh. Ramkishan, Village, Uchana, Tehsil & Distt. Karnal. "For financial assistance for the treatment of cancer being poor"	20000	SDO (C) Karnal

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
70	U.O.No.Sr. Secy/MOS (F&S)-2016/277 dt.22.06.2016	Sarpanch, Gram Panchayat, Village, Nandi Khalsa, Tehsil Indri, Distt. Karnal. "For the completion of Community Centre."	500000	SDO (C) Indri
71	U.O.No.Sr. Secy/MOS (F&S)-2016/281 dt.22.06.2016	Sarpanch, Gram Panchayat, Village, Kurali, Tehsil Indri, Distt. Karnal. "For the completion of Langer Hall for general public use.	500000	SDO (C) Indri
72	U.O.No.Sr. Secy/MOS (F&S)-2016/289 dt.28.06.2016	Swami Vivekanand Public School (Regd.M/KNL/BOSE/ENG & HND/10 July 2015) Village Udana, Tehsil Indri, Distt. Karnal. "For the completion of School building.	200000	SDO (C) Karnal
73	U.O.No.Sr. Secy/MOS (F&S)-2016/293 dt.28.06.2016	Sonia D/o Sh. Pala Ram, Village Ramgarh Channo, Tehsil Indri, Distt. Karnal. "For financial assistance for the purchase of sports kit being poor."	30000	SDO (C) Indri
74	U.O.No.Sr. Secy/MOS (F&S)-2016/301 dt.28.06.2016	Paramjeet D/o Sh.Jagir Singh, Village Bhoji Khalsa, Tehsil Indri, Distt. Karnal. "For financial assistance for the purchase of sports kit being poor."	30000	SDO (C) Indri
75	U.O.No.Sr. Secy/MOS (F&S)-2016/305 dt.28.06.2016	Monika D/o Balinder Kumar, Village Mukhali, Tehsil Indri, Distt. Karnal. "For financial assistance for the purchase of clothes, Dress, Books etc. being poor."	40000	SDO (C) Indri
76	U.O.No.Sr. Secy/MOS (F&S)-2016/309 dt.28.06.2016	Smt. Vahidan W/o Late Sh. Ramjan, Ward No.08, Indri, Distt. Karnal. "For financial help for the purchase of clothes, Dress, Books etc. for children being poor."	10000	SDO (C) Indri
77	U.O.No.Sr. Secy/MOS (F&S)-2016/313 dt.28.06.2016	Sarpanch, Gram Panchayat, Village Sangohi, Tehsil Indri, Distt. Karnal. "For the completion of Meeting Hall Air conditioning village sangohi."	500000	SDO (C) Karnal
78	U.O.No.Sr. Secy/MOS (F&S)-2016/317 dt.28.06.2016	Mijpal S/ o Kishnu, Village Neval, Tehsil, Indri, Distt Karnal. " For financial assistance for the treatment of ailment being poor.	10000	SDO (C) Indri
79	U.O.No.Sr. Secy/MOS (F&S)-2016/321 dt.28.06.2016	Ram Sharan, Rehtu Ram, Vill Sangoha Tehsil Indri, Distt. Karnal. "For financial assistance for the repair of house being poor	10000	SDO (C) Indri
80	U.O.No.Sr. Secy/MOS (F&S)-2016/325 dt.29.06.2016	Sagar S/o Phule Rain, Vinage Sangoha. Tehsil Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	10000	SDO (C) Indri
81	U.O.No.Sr. Secy/MOS (F&S)-2016/329 dt.29.06.2016	Vishal Arora S/o Ved Parkash, Village Sangoha, Tehsil Indri, Distt. Karnal "For financial assistance for the purchase of Krate kit being poor"	30000	SDO (C) Indri
82	U.O.No.Sr. Secy/MOS (F&S)-2016/333 dt.29.06.2016	Sunhari Devi w/o Late Sh. Krishan Lal, Village Udana, Tehsil Indri, Distt. Karnal. "For financial assistance for the treatment of ailment being poor	10000	SDO (C) Indri

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
83	U.O.No.Sr. Secy/MOS (F&S)-2016/337 dt.29.06.2016	Rajdulari W/o Sh. Moman Lal, Ward No.2,Indri.Distt. Karnal, "For financial assistance for the repair of house being poor."	20000	SDO (C) Indri
84	U.O.No.Sr. Secy/MOS (F&S)-2016/341 dt.29.06.2016	Anju Rani w/o Late Surinder Kumar, Village Sangoha, Tehsil Indri, Distt. Karnal. "For financial assistance for the repair of house being poor	10000	SDO (C) Indri
85	U.O.No.Sr. Secy/MOS (F&S)-2016/345 dt.29.06.2016	Smt. Karesani Devi w/o Sh.Punnu Ram, Village Phoosgarh, Tehsil Indri, Distt. Karnal. financial assistance for the repair of house being	10000	SDO (C) Indri
86	U.O.No.Sr. Secy/MOS (F&S)-2016/349 dt.05.07.2016	Babu Ram S/o Sh. Jagannath, Village Hinauri, Tehsil Indri, Distt. Karnal. "For financial assistance for the purchase of Handicapped scooter being poor."	50000	SDO (C) Indri
87	U.O.No.Sr. Secy/MOS (F&S)-2016/353 dt.05.07.2016	Krishna Devi w/o Lt. Sh. Ramesh Kumar, Village Ramgarh Channo, Tehsil Indri, Distt. Karnal. "For financial assistance for the treatment of his son being poor."	30000	SDO (C) Indri
88	U.O.No.Sr. Secy/MOS (F&S)-2016/357 dt.05.07.2016	Sindhro Devi W/o Late Sh. Sindher, Village Ramgarh Channo, Tehsil Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	30000	SDO (C) Indri
89	U.O.No.Sr. Secy/MOS (F&S)-2016/361 dt.05.07.2016	Sahil Khurana S/o Sh. Dinesh Khurana, Village Udana, Tehsil Indri, Distt. Karnal. "For financial assistance for kick Boxing Championship Italy being poor.."	100000	SDO (C) Indri
90	U.O.No.Sr. Secy/MOS (F&S)-2016/377 dt.05.07.2016	Balwinder Kumar S/o Sh.Gurmej Chand, Village Johar Majra, Tehsil Indri, Distt. Karnal, "For financial help for purchase of clothes, Dress. Books etc. for children being poor."	20000	SDO (C) Indri
91	U.O.No.Sr. Secy/MOS (F&S)-2016/385 dt.05.07.2016	Somi Devi W/o Late Sh Nirmal Singh, Pal Colony, Indri, Distt Karnal. "For financial assistance for the operation of eye his son being poor	10000	SDO (C) Indri
92	U.O.No.Sr. Secy/MOS (F&S)-2016/389 dt.05.07.2016	Sunena w/oSh. Sanjeev Kumar, Ward No.11,Gudda, Indri, Distt. Karnal. "For financial assistance for the treatment of ailment herhusband being poor.	20000	SDO (C) Indri
93	U.O.No.Sr. Secy/MOS (F&S)-2016/393 dt.05.07.2016	Surender Kumar S/o Ratiram, Village Badheri,Tehsil Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	30000	SDO (C) Indri
94	U.O.No.Sr. Secy/MOS (F&S)-2016/397 dt.05.07.2016	Sarpanch, Gram Panchayat, Village Kalri Jagir. Tehsil Indri, Distt. Karnal. "For the purchase of cricket kit & sport items."	30000	SDO (C) Indri
95	U.O.No.Sr. Secy/MOS (F&S)-2016/401 dt.05.07.2016	Baljeet s/o Sh.Gurdev Singh, Village Chhapar, Tehsil Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	20000	SDO (C) Indri

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
96	U.O.No.Sr. Secy/MOS (F&S)-2016/405 dt.05.07.2016	Kullu s/o Sh. Daru, Ward No.8, Indri, Distt. Karnal. "For financial assistance for the treatment of ailment being poor."	20000	SDO (C) Indri
97	U.O.No.Sr. Secy/MOS (F&S)-2016/409 dt.05.07.2016	Kisani Devi w/o Sh. Chandu Ram, Ward No.13. Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	20000	SDO (C) Indri
98	U.O.No.Sr. Secy/MOS (F&S)-2016/417 dt.22.07.2016	Rajpal s/o Sh.Ramji Lal, Ward No.4,Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	25000	SDO (C) Indri
99	U.O.No.Sr. Secy/MOS (F&S)-2016/421 dt.22.07.2016	Nitin Kumar s/o Sh.Chaman Lal, Village Indergarh, Tehsil Indri, Distt. Karnal. "For financial assistance for the purchase of krate kit being poor."	20000	SDO (C) Indri
100	U.O.No.Sr. Secy/MOS (F&S)-2016/425 dt.22.07.2016	Lakhwinder w/o Sh.Avtar, Ward No.11,Indri, Distt. Karnal. "For financial assistance for the treatment of ailment her husband being poor."	10000	SDO (C) Indri
101	U.O.No.Sr. Secy/MOS (F&S)-2016/429 dt.22.07.2016	Pooja w/o Sh. Kaka, Ward No.11,Indri, Distt. Karnal. "For financial assistance for the treatment of ailment her husband being poor."	10000	SDO (C) Indri
102	U.O.No.Sr. Secy/MOS (F&S)-2016/433 dt.22.07.2016	Parveen Kaur w/o Late Sh. Amaracep Singh. Village Salarpur, Distt. Karnal. "For financial assistance for the repair of house being poor"	20000	SDO (C) Karnal
103	U.O.No.Sr. Secy/MOS (F&S)-2016/437 dt.22.07.2016	Rajesh Kumar s/o Baliram, Village Nandi Khalsa, Tehsil, Indri, Disn. Kamal. "For financial assistance for the repair of house being poor"	10000	SDO (C) Indri
104	U.O.No.Sr. Secy/MOS (F&S)-2016/441 dt.22.07.2016	Parkashi Devi w/o Bal Kishan, Village Nandi Khalsa, Tehsil,Indri, Distt. Karnal "For financial assistance for the repair of house being poor."	10000	SDO (C) Indri
105	U.O.No.Sr. Secy/MOS (F&S)-2016/445 dt.22.07.2016	Smt. Raman Wia Sh Deshraj. Village Nandi Khalsa, Tehsil, Indri, Distt. Karnal. For financial assistance for the repair of house being poor."	10000	SDO (C) Indri
106	U.O.No.Sr. Secy/MOS (F&S)-2016/447 dt.22.07.2016	Smt. Kela Devi w/o Late Sh. Jagdish Chand, village Helbatpur, Tehsil Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	20000	SDO (C) Indri
107	U.O.No.Sr. Secy/MOS (F&S)-2016/453 dt.22.07.2016	Bala Devi w/o Lt Sh.Ishwar Dass, Ward No.8,Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	10000	SDO (C) Indri
108	U.O.No.Sr. Secy/MOS (F&S)-2016/457 dt.22.07.2016	Anita w/o Late Sh. Ravi Kumar, Ward No.2, Indri, Distt. Karnal. "For financial help for purchase of clothes, Dress, Books etc. for children being poor."	10000	SDO (C) Indri
109	U.O.No.Sr. Secy/MOS (F&S)-2016/461 dt.22.07.2016	Vinod Kumar s/o Late Sh.Chanderpal, Village Mainmati, Indri, Distt. Karnal. "For financial assistance for the marriage of her sister being poor."	10000	SDO (C) Indri
110	U.O.No.Sr. Secy/MOS (F&S)-2016/465 dt.22.07.2016	Saroj Bala w/o Samay Singh, Village Gheer, Tehsil & Distt. Karnal. "For financial help for purchase of clothes, Dress, Books etc. for children being poor"	25000	SDO (C) Karnal

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
111	U.O.No.Sr. Secy/MOS (F&S)-2016/493 dt.22.07.2016	Mamta w/o Late Sh.Balvinder, Village Gahri Birbal, Tehsil Indri, Distt. Karnal. "For financial help for purchase of clothes,Dress, Books etc. for children being poor."	50000	SDO (C) Indri
112	U.O.No.Sr. Secy/MOS (F&S)-2016/497 dt.22.07.2016	Ajneesh Kumar so Sh. Rameshwar Dass, village Badarpur, Tehsil Indri, Distt. Kammal "For financial help for the repair of house being poor.	60000	SDO (C) Karnal
113	U.O.No.Sr. Secy/MOS (F&S)-2016/505 dt.24.08.2016	Sarpanch, Gram Panchaya, village Byana Tehsil Indri Dist Karnal For the completion of building of Pal Samaj Chaupal Sarpanch,	50000	SDO (C) Karnal
114	U.O.No.Sr. Secy/MOS (F&S)-2016/509 dt.24.08.2016	Sarpanch, Gram Panchayat, village Dhanokheri,Tehsil Indri, Dist. Karnal. "For the purchase of Gym accessories."	100000	SDO (C) Karnal
115	U.O.No.Sr. Secy/MOS (F&S)-2016/513 dt.24.08.2016	Nishar S/o Phool Singh, village Jainpur Sadhan, Tehsil Indri, Distt Karnal. "For financial help for the purchase of clothes, Dress, Books etc. being poor	25000	SDO (C) Karnal
116	U.O.No.Sr. Secy/MOS (F&S)-2016/521 dt.24.08.2016	Shri Ram Natak Amar Club, village Indri, Disn Kamal (Regd No.379) "For the completion of building of Shri Ram Natak Amar Club	500000	SDO (C) Indri
117	U.O.No.Sr. Secy/MOS (F&S)-2016/481 dt.24.08.2016	Road Dharamshala, Braham Sarover Tat Kurukshetra. "For the completion of Boundary wall	500000	SDO (C) Kurukshetra
118	U.O.No.Sr. Secy/MOS (F&S)-2016/517 dt.24.08.2016	Prajapati (Kumhar) Dharamshala Sabha, Village Kurukshetra(Regd. No.95). "For the completion of building of Prajapati (Kumbar) Dharamshala Sabha."	1100000	SDO (C) Kurukshetra
119	U.O.No.Sr. Secy/MOS (F&S)-2016/525 dt.24.08.2016	Kamboj Dharamshala Kurukshetra. Distt. Kurukshetra (Regd. No 25/2010-11). "For the completion of Kamboj Dharamshala.	2100000	SDO (C) Kurukshetra
120	U.O.No.Sr. Secy/MOS (F&S)-2016/501 dt.24.08.2016	Deputy Commissioner, Hisar. "For the prize distribution for the children who participated in function of 15 August 2016."	100000	SDO (C) Hisar
121	U.O.No.Sr. Secy/MOS (F&S)-2016/469 dt.22.07.2016	Guru Kabir Dhanak Sabha (Regd. No.558) Village Bosti, Distt. Fatehabad. "For the completion of Guru Kabir Dhanak Sabha."	500000	SDO (C) Fatehabad
122	U.O.No.Sr. Secy/MOS (F&S)-2016/485 dt.22.07.2016	Antima W/o Late Sh. Brijesh Kumar H.No.972, Bank Colony, Yamuna Nagar. "For financial assistance for purchase of cloths, medicine & books for children books being poor."	45000	SDO (C) Yamunanagar
123	U.O.No.Sr. Secy/MOS (F&S)-2016/369 dt.05.07.2016	Shekhar Kumar S/o Kashmir Singh, Village Mandhar, Tehsil Radaur, Distt. Yamuna Nagar "For financial assistance for the repair of house being poor	50000	SDO (C) Radaur
124	U.O.No.Sr. Secy/MOS (F&S)-2016/253 dt.05.07.2016	President Arya Samaj (Regd 00154), Radaur Distt Yamuna Nagar. "For the completion of building	500000	SDO (C) Radaur

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
125	U.O.No.Sr. Secy/MOS (F&S)-2016/365 dt.05.07.2016	Archna Sharma Do Late Sh. Pal Sharma, Village Dadlana, Distt. Panipat "For financial help for purchase of clothes, Dress, Books etc for children being poor	100000	SDO (C) Panipat
126	U.O.No.Sr. Secy/MOS (F&S)-2016/413 dt.22.07.2016	Sarpanch, Gram Panchayat, Village Hatho, Tehsil Narwana, Distt. Jind. "For construction of submersible line."	500000	SDO (C) Narwana
127	U.O.No.Sr. Secy/MOS (F&S)-2016/297 dt.25.01.2017	Gram Panchayat. Sangoha. Village Sangoha, Indri Distt Karnal "For the completion of community hall in Gurudwara Siri Guru Singh Sabha for general public use.	900000	SDO (C) Indri
128	U.O.No.Sr. Secy/MOS (F&S)-2016/537 dt.25.01.2017	Chairman, Municipal Committee. Indri, Distt. K	10000	SDO (C) Karnal
129	U.O.No.Sr. Secy/MOS (F&S)-2016/381 dt.25.01.2017	President. Swarankar Sang. Shop No.121, Shiv Jewellers, Sarafa Bazar, Karnal. "For the of Swarankar Dharamshala for public use	500000	SDO (C) Karnal
130	U.O.No.Sr. Secy/MOS (F&S)-2016/529 dt.25.01.2017	Mam Kaur W/o Late Sh. Om Parkash, Village Jainpur Sadhan, Indri, Distt. Karnal. "For financial help for purchase of clothes, Dress Books etc. for children being poor." s	20000	SDO (C) Karnal
131	U.O.No.Sr. Secy/MOS (F&S)-2016/541 dt.25.01.2017	Nirmala W/o Sh. Pramal, Village Haibatpur, Indri, Distt. Kamal. "For financial help for purchase of clothes, Dress, Books etc. for children being poor."	40000	SDO (C) Karnal
132	U.O.No.Sr. Secy/MOS (F&S)-2016/545 dt.25.01.2017	Kamlesh W/o Jagdish Chand, Village Haibatpur, Indri, Distt Kamal "For financial help for purchase of clothes, Dress Books etc. for children being poor	20000	SDO (C) Karnal
133	U.O.No.Sr. Secy/MOS (F&S)-2016/549 dt.25.01.2017	Ishwar Singh S/o Bhola, Village Haibatpur, Indri, Distt. Karnal. "For financial assistance for repair of house being poor."	20000	SDO (C) Karnal
134	U.O.No.Sr. Secy/MOS (F&S)-2016/553 dt.25.01.2017	Kulwant Singh S/o Gulab Singh. Village Haibatpur, Indri, Distt. Karnal. "For financial assistance for repair of house being poor."	20000	SDO (C) Karnal
135	U.O.No.Sr. Secy/MOS (F&S)-2016/557 dt.25.01.2017	Rampal S/o Sh.Om Parkash, Village Gaurgarh, Indri, Distt. Karnal. "For financial assistance for repair of house being poor."	45000	SDO (C) Karnal
136	U.O.No.Sr. Secy/MOS (F&S)-2016/581 dt.25.01.2017	Meena Devi W/o Naresh Kumar Pal, Village Keharba Tehsil Indri, Distt. Karnal. "For financial assistance for the treatment of ailment of the husband."	15000	SDO (C) Indri
137	U.O.No.Sr. Secy/MOS (F&S)-2016/585 dt.25.01.2017	Mahabir S/o Sher Singh, Village Biana, Tehsil Indri, Distt. Karnal. "For financial assistance for purchase of Handicapped Scooter being poor.	50000	SDO (C) Indri
138	U.O.No.Sr. Secy/MOS (F&S)-2016/597 dt.25.01.2017	Pooja D/o Ramesh Chand Balmiki, Village Labkari, Indri, Distt. Karnal. "For financial assistance for the purchase of boxing kit being poor."	10000	SDO (C) Indri

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
139	U.O.No.Sr. Secy/MOS (F&S)-2016/601 dt.25.01.2017	Milan Kumar S/o Sushil Kumar, Village Phoosgarh, Indri, Distt. Karnal. "For financial assistance for the purchase of books, clothes, shoes etc. being poor."	20000	SDO (C) Indri
140	U.O.No.Sr. Secy/MOS (F&S)-2016/609 dt.25.01.2017	Sushil Kumar S/o Roop Singh, Village Gangar, Indri, Distt. Karnal. "For financial assistance for repair of house being poor."	40000	SDO (C) Indri
141	U.O.No.Sr. Secy/MOS (F&S)-2016/613 dt.25.01.2017	Usha Rani W/o Shiv Kumar, Village Uchana, Indri, Distt. Karnal. "For financial assistance for repair of house being poor."	25000	SDO (C) Indri
142	U.O.No.Sr. Secy/MOS (F&S)-2016/617 dt.25.01.2017	Surinder Kumar S/o Madho Ram, Village Taroari, Distt. Karnal. "For financial assistance for the repair of house being poor."	40000	SDO (C) Tarauri
143	U.O.No.Sr. Secy/MOS (F&S)-2016/621 dt.25.01.2017	Karamvir Singh S/o Ram Dass, Ward No.10 Bario Wala Mohalla Taroari Distt Karnal For financial assistance for the repair of house being poor."	25000	SDO (C) Tarauri
144	U.O.No.Sr. Secy/MOS (F&S)-2016/625 dt.25.01.2017	Krishan Kumar S Jat Kishan, Mangal Colony Dist. Karnal For financial assistance for repair of house being poor	40000	SDO (C) Karnal
145	U.O.No.Sr. Secy/MOS (F&S)-2016/629 dt.25.01.2017	Jagmal So Sh. Lal Singh, Village Byana. Tehsil Indri, Dian. Karnal. For financial help for the purchase of clothes. Dress, Books etc for children being poor	20000	SDO (C) Indri
146	U.O.No.Sr. Secy/MOS (F&S)-2016/633 dt.25.01.2017	Krishna Devi Wo Late Sh. Mohan Lal, Village Kunjpura Dist Karnal "For financial assistance for repair of house being poor."	25000	SDO (C) Karnal
147	U.O.No.Sr. Secy/MOS (F&S)-2016/637 dt.25.01.2017	Sukhwinder S/o Sher Singh, Village Dhumsi Jagir, Distt Karnat, "For financial assistance for purchase of clothes, shoes, books etc for children being poor"	30000	SDO (C) Indri
148	U.O.No.Sr. Secy/MOS (F&S)-2016/645 dt.25.01.2017	Pawan Kumar S/o Jati Ram. Village Ghari Gujran, Indri, Distt. Karnal. "For financial assistance for the treatment of ailment of his daughter being poor	20000	SDO (C) Indri
149	U.O.No.Sr. Secy/MOS (F&S)-2016/649 dt.25.01.2017	Brijpal S/o Sh. Chatar Singh, Village Bibipur Brahmanan, Indri, Distt. Karnal. "For financial assistance for the purchase of books, clothes, shoes, etc. for children being poor."	20000	SDO (C) Indri
150	U.O.No.Sr. Secy/MOS (F&S)-2016/653 dt.25.01.2017	Sukhwinder Kaur W/o Late Sh.Kala Ram, Village Chaura Khalsa, Distt. Kamal. "For financial assistance for the purchase of books, clothes, shoes, etc. for children being poor."	25000	SDO (C) Karnal
151	U.O.No.Sr. Secy/MOS (F&S)-2016/657 dt.25.01.2017	Gurdiyal S/o Sh.Munshi Ram, Village Bhadson, Indri, Distt. Karnal. "For financial assistance for the treatment of ailment being poor."	40000	SDO (C) Indri
152	U.O.No.Sr. Secy/MOS (F&S)-2016/661 dt.25.01.2017	Sarpanch, Gram Panchayat Village Dhanora agir, Indri, Distt. Karnal. "For financial ssistance for new tubewell connection for public use	50000	SDO (C) Indri

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
153	U.O.No.Sr. Secy/MOS (F&S)-2016/665 dt.25.01.2017	Om Parkash Saini S/o Dale! Singh, Village Rayatkhanna, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor"	25000	SDO (C) Indri
154	U.O.No.Sr. Secy/MOS (F&S)-2016/669 dt.25.01.2017	Kalawati W/o Late Sh. Ramswroop, Village Hinaurs. Indri, Dist Karnal "For financial assistance for the repair of house being poor."	20000	SDO (C) Karnal
155	U.O.No.Sr. Secy/MOS (F&S)-2016/673 dt.25.01.2017	Baby Rani W/o Sh Amrit Singh, Village Moharpur, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	25000	SDO (C) Indri
156	U.O.No.Sr. Secy/MOS (F&S)-2016/677 dt.25.01.2017	Laxmi Devi W/o Sh. Mella Ram, Village Ramgarh Channo, Ward No.3, Indri, Distt. Kamal "For financial assistance for the repair of house being poor.)	20000	SDO (C) Indri
157	U.O.No.Sr. Secy/MOS (F&S)-2016/681 dt.25.01.2017	Chamar Mahasabha Haryana Pradesh Ranwar Road, Karnal, Distt. Karnal (Red No.01068)."For the completion of Ambedkar Bhawan,"	5000000	SDO (C) Karnal
158	U.O.No.Sr. Secy/MOS (F&S)-2016/685 dt.25.01.2017	Laxmi W/o Late Sohan Lal, Village Biani, Indri, Distt Karnal "For financial help for the purchase of clothes, Dress, Books etc. For children being poor	20000	SDO (C) Indri
159	U.O.No.Sr. Secy/MOS (F&S)-2016/689 dt.25.01.2017	Sarpanch, Gram Panchayat Village Janesaro, Indri, Distt. Kamal. "For the purchase of cricket kit	10000	SDO (C) Indri
160	U.O.No.Sr. Secy/MOS (F&S)-2016/693 dt.25.01.2017	Sarpanch, Gram Panchayat Village Samora, Indri, Distt. Karnal. "For the purchase of cricket kit or Valley ball kit."	20000	SDO (C) Indri
161	U.O.No.Sr. Secy/MOS (F&S)-2016/697 dt.25.01.2017	Shri Adhet Sawroop Anant Aashram, Ward No.1. Indri, Distt. Karnal. "For financial help for purchase of clothes, Dress, books etc. For Madhav being poor."	20000	SDO (C) Indri
162	U.O.No.Sr. Secy/MOS (F&S)-2016/701 dt.25.01.2017	Rakesh Kumar S/o Churia Ram, Ward No.12, Indri. Distt. Karnal. "For financial assistance for the repair of house being poor."	50000	SDO (C) Indri
163	U.O.No.Sr. Secy/MOS (F&S)-2016/705 dt.25.01.2017	Rajo Devi W/o Late Sh. Monu Ram, Village Kalsora, Indri, Distt. Karnal, "For financial assistance for the purchase of clothes, Dress, Books etc. for children being poor."	20000	SDO (C) Indri
164	U.O.No.Sr. Secy/MOS (F&S)-2016/709 dt.25.01.2017	Lakhwindero Devi W/o Late Sh.Nawab, Village Kalsora, Indri, Distt. Karnal. "For financial help for the marriage of her daughter being poor."	20000	SDO (C) Indri
165	U.O.No.Sr. Secy/MOS (F&S)-2016/717 dt.25.01.2017	Ashok Kumar Sio Inder Singh Village Matak Mairi, Indri, Distt. Karnal. "For financial help for the purchase of clothes, Dress, Books etc. for children being poor"	12500	SDO (C) Indri
166	U.O.No.Sr. Secy/MOS (F&S)-2016/721 dt.25.01.2017	Premlata W/o Harender Kumar Sharma, Village Modipur, Distt. Karnal. "For financial assistance for treatment of her husband being poor	1000000	SDO (C) Karnal

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
167	U.O.No.Sr. Secy/MOS (F&S)-2016/725 dt.25.01.2017	Deepak S/o Late Sh. Lachhman Dass, Ward No.6, Indri, Distt. Karnal. "For financial help for the purchase of clothes, Dress, Books etc. for him being poor"	25000	SDO (C) Indri
168	U.O.No.Sr. Secy/MOS (F&S)-2016/729 dt.25.01.2017	Rani Devi W/o Late Sh. Gulshan, Ward No. 10, Indri, Distt. Karnal "For financial help for the purchase of clothes. Dress. Books etc. for children being poor."	20000	SDO (C) Indri
169	U.O.No.Sr. Secy/MOS (F&S)-2016/733 dt.25.01.2017	Reshma Rani W/o Late Sh. Ved Pal, Ward No10,Indri, Distt. Karnal. "For financial help for the purchase of clothes. Dress. Books etc. for children being poor."	20000	SDO (C) Indri
170	U.O.No.Sr. Secy/MOS (F&S)-2016/477 dt.25.01.2017	T.P.S. Public School (Af. No.580518) Rindhana Road. Wazirpura, Gohana, Distt. Sonapat. "For the completion of Boundary Wall."	1000000	SDO (C) Gohana
171	U.O.No.Sr. Secy/MOS (F&S)-2016/477 dt.25.01.2017	President, The Press Club Sirsa, District Sirsa (Regd. No.01503). "For the completion of computer room in Press Club Sirsa for use of media"	2000000	SDO (C) Gohana
172	U.O.No.Sr. Secy/MOS (F&S)-2016/533 dt.25.01.2017	B.K.Senior Secondary Public School (Regd. No.530620), Bawani Khera, Distt. Bhiwani. "For the completion of rooms for school."	1000000	SDO (C) Bhiwani
173	U.O.No.Sr. Secy/MOS (F&S)-2016/561 dt.25.01.2017	Ramesh S/o Ajit. Village Badesara, Tehsil & Distt. Bhiwani. "For financial assistance for the purchase of sports shoes, clothes being poor."	20000	SDO (C) Bhiwani
174	U.O.No.Sr. Secy/MOS (F&S)-2016/573 dt.25.01.2017	Sunil S/o Dharamvir, Village Chhaper, Tehsil Charkhi Dadri, Distt. Bhiwani. "For financial assistance for the purchase of sports shoes, clothes being poor"	20000	SDO (C) Charkhi Dadri
175	U.O.No.Sr. Secy/MOS (F&S)-2016/577 dt.25.01.2017	Mohan S/o Jagdish, Village Chhapar, Tehsil Charkhi Dadri, Distt Bhiwani "For financial assistance for the purchase of sports shoes, clothes being poor	20000	SDO (C) Charkhi Dadri
176	U.O.No.Sr. Secy/MOS (F&S)-2016/565 dt.25.01.2017	Marid Khan S/o Darshan Kumar, Village Samain, Tehsil Tohana, Distt. Fatehabad. "For financial assistance for the purchase of sports shoes, clothes being poor."	20000	SDO (C) Tohana
177	U.O.No.Sr. Secy/MOS (F&S)-2016/569 dt.25.01.2017	Jasanpreet Singh So Anoop Singh, Village Dangra. Tehsil, Tohana. Distt. Fatehabad. "For financial assistance for the purchase of sports shoes, clothes being poor."	20000	SDO (C) Tohana
178	U.O.No.Sr. Secy/MOS (F&S)-2016/593 dt.25.01.2017	Anju W/o Late Sh. Devender, Khurana Road, Kaithal "For financial help for the purchase of clothes, Dress, Books etc. for children being poor"	2000000	SDO (C) Kaithal
179	U.O.No.Sr. Secy/MOS (F&S)-2016/605 dt.25.01.2017	Mithunpal So Nirmalpal, #328, Village Kishangarh, Chandigarh. "For financial assistance for the repair of house being poor."	20000	SDO (C) Panchkula

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
180	U.O.No.Sr. Secy/MOS (F&S)-2016/641 dt.25.01.2017	Surjeet S/o Sh. Jumma Ram, Village Mandhar Tehsil Radaur, Distt. Yamuna Nagar. "For financial assistance for the purchase of books, clothes, shoes etc. for children being poor."	50000	SDO (C) Radaur
181	U.O.No.Sr. Secy/MOS (F&S)-2016/713 dt.25.01.2017	Sukhdev Singh S/o Gian Singh, Village Ugala Tehsil Barara, Distt. Ambala. "For financial help for the purchase of clothes, Dress, Books etc. for children being poor."	11000	SDO (C) Barara
182	U.O.No.Sr. Secy/MOS (F&S)-2016/1420 dt.01.03.2017	Devender S/o Sh. Joga Singh, Village Dera Japt Chappra, Indri, Distt. Karnal. "For financia assistance for the treatment of his daughter being poor"	17500	SDO (C) Indri
183	U.O.No.Sr. Secy/MOS (F&S)-2016/589 dt.02.03.2017	President Gyan Bharti Siksha Samiti, Village Indergarh, Tehsil Indri, Distt. Karnal. (Regd. No. 2259/2017). " For the purchase of furniture.	400000	SDO (C) Indri

Allocation of Discretionary Grants sanctioned by Shri Nayab Singh Saini, Minister of State, Mines & Geology Deptt., Haryana, Chandigarh for the financial year 2016-17.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/	Dera Shri Shiv Shakti Mandir Sabha (Registration No.	5,00,000/-	BDPO
	MOSM&G/	0673), Village Bahari, Tehsil Assandh, District		Assandh
	2016-17/01 dt. 23.06.2016	Karnal. " For Construction of Rasta from PWD Road Bahari to Dera Shiv Shakti Mandir."		
2	U.O.No.PS/ MOS M&G/ 2016-17/05dt. 29.06.2016	Saini Samaj Sudhar Mandal (Registration No. 9371 Ward No S, Radida Mohalla, (Saini Dharamshala) Safidon City, Distt. Jund. Haryana-126112. "For Completion of Community Centre for use of all communities."	500000	SDO (C) Tehsil Safidon Distt Jind
3	U.O.No.PS/ MOS M&G/ 2016-17/09dt. 29.06.2016	Dera Shri Shiv Shakti Mandir Sabha (Registration No. 0673) Village Bahari. Tehsil Assandh, District Karnal "For Construction of Rasta from PWD Road Bahari to Dera Shiv Shakti Mandir."	500000	BDPO Tehsil Assandh Distt Karnal
4	U.O.No.PS/ MOS M&G/ 2016-17/13 dt. 29.06.2016	Shree Ram Samaj Sewa Sanstha (Registration No. 00655), Shahazadpur Majra, Tehsil Shahzadpur, Distt. Ambala " For encouragement of Artist and Shree Ram Samaj Sewa Sanstha (Registration No. 00655), Shahazadpur Majra, Tehsil Shahzadpur, Distt. Ambala " For encouragement of Artist and Cultural activities.	251000	BDPO Shahzadpur Distt Ambala
5	U.O.No.PS/ MOS M&G/ 2016-17/17 dt. 29.06.2016	Parmarth Yuva Sanghthan (Registration No. 50), H. No 14, Ashoka Colony, Lal Dwara, Yamuna Nagar, 135001 (Haryana). For Development of Sports activities."	51000	SDO (C) Yamunanagar
6	U.O.No.PS/ MOS M&G/ 2016-17/29 dt. 30.06.2016	Bharat Vikas Parishad (Registration No. 2272) Haryana: North, Branch Radaur Distt Yamuna Nagar. For the marriage of poor girls"	200000	BDPO Radaur Distt. Y/Nagar
7	U.O.No.PS/ MOS M&G/ 2016-17/21 dt. 29.06.2016	Sarpanch, Gram Panchayat. Vill Bahadurpura, Teh Thanesar, Distt. Kurukshetra "For Completion of Community Centre for use of all communities"	1100000	BDPO Thanesar Distt. Kurukshetra
8	U.O.No.PS/ MOS M&G/ 2016-17/25 dt. 29.06.2016	Mahatma Jyotiba Phule Seva Samiti (Registration No. 1032), Village Dhana Kalan, Tehsil Hansi, Distt Hisar "For Renovation for Jyotiba Phule Park."	500000	SDO(C) Tehsil Hansi Distt Hisar
9	U.O.No.PS/ MOS M&G/ 2016-17/33 dt. 30.06.2016	Saini Sabha (Registration No. 758/98-99), Hanuman Dhani (Ward No. 14), Distt. Bhiwani. "For Completion of Saini Dharamshala for use of all communities."	1100000	0+
10	U.O.No.PS/ MOS M&G/ 2016-17/45 dt. 06.07.2016	Khatti Arorh Vansh Kalyan Sabha (Regd. No. 00630 HR 002 2015), Village Barnala, Near Baldev Nagar, Ambala City "For completion of Hall for use of all communities ."	500000	3
11	U.O.No.PS/ MOS M&G/2016-17/53 dt. 06.07.2016	Bharat Vikas Parishad (Regd. No.2272/1963) Naraingath Distt Ambala. "For purchase of Stitching machine."	100000	SDO (C) Naraingarh
12	U.O.No.PS/ MOS M&G/2016-17/58 dt. 14.07.2016	Saini Sabha Naraingarh (Regd. No 603) Registered Office 740. Ward No.12, Near UCO Bank, Naraingarh-134203, Distt. Ambala. "For construction of Hall for use of all communities."	1100000	SDO (C) Naraingarh
13	U.O.No.PS/ MOS M&G/2016-17/62 dt. 14.07.2016	Sarpanch Gram Panchayat, Village Fatehpur-126, Post Office-Nurhad, Tehsil Naraingarh, Dist Ambala. "For development of sport activities"	21000	BDPO Naraingarh
14	U.O.No.PS/ MOS M&G/ 2016-17/66 dt. 14.07.2016	Ahluwalia Sabha (Regd. No.126) Naraingarh Distt. Ambala. "For completion of Hall in Dharamsain for use of all communities."	1100000	SDO (C) Naraingarh
15	U.O.No.PS/ MOS M&G/ 2016-17/98 dt. 14.07.2016	Sarpanch, Gram Panchayat, Village Bada Gaon, Tehsil. Naraingarh. Distt.-Ambala. "For completion of Hall near Guga Mari."	500000	BDPO Naraingarh

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
16	U.O.No.PS/ MOS M&G/ 2016-17/98 dt. 14.07.2016	Amateur Haryana NS Kabaddi Association (Regd. No. 01430) Office Barsham Kabaddi Stadium, Distt. Panipat For development of Sports activities."	251000	SDO (C) Panipat
17	U.O.No.PS/ MOS M&G/ 2016-17/49 dt. 06.07.2016	Vidya Bharati Sanskriti Shiksha Sansthan (Regd. No. 320 of 1984- 85) (An Institution of National Presence) Sanskriti Bhawan, Kurukshetra-136118 (Haryana). "For of office in Vidya Bharati Sanskriti Shiksha Sansthan."	200000	SDO (C) Thanesar (KKR)
18	U.O.No.PS/ MOS M&G/ 2016-17/74 dt. 14.07.2016	Saini Sabha Urban Estate (Regd. No. HRJND201400325) Dist. Jind (Haryana). "For repairs of Saini Dharamshalafor use of all communities."	500000	SDO (C) Jind
19	U.O.No.PS/ MOS M&G/ 2016-17/70 dt. 14.07.2016	Sarpanch, Gram Panchayat, Village Mustfabad, Distt.- Yamuna Nagar. "For completion of Saini Choupal for use of all communities."	1100000	BDPO Mustafabad
20	U.O.No.PS/ MOS M&G/ 2016-17/90 dt. 14.07.2016	Divya Jyoti Jagriti Sansthan (Regd. No.21994) Bilaspur, Distt. Yamuna Nagar, "For completion of Hall for use of all communities."	251000	BDPO Bilaspur
21	U.O.No.PS/ MOS M&G/ 2016-17/82 dt. 14.07.2016	Sarpanch,Panchayat, Village Khanak, Tehsil,Tosham, Distt Bhiwani"for water and other development works in village Khanak."	500000	BDPO Tosham
22	U.O.No.PS/ MOS M&G/ 2016-17/86 dt. 14.07.2016	Jangir Brahman Sabha (Regd. No.01320130034), Distt.Bhiwani. "For completion of Jangir Brahman School."	1100000	SDO(C) Bhiwani
23	U.O.No.PS/ MOS M&G/ 2016-17/78 dt. 14.07.2016	Rashtriya Saini Panchayat (Regd. No. 00474), Distt. Jhajjar. "For completion of Saini Dharamshala for use of all communities."	1100000	SDO(C) Jhajjar
24	U.O.No.PS/ MOS M&G/ 2016-17/102 dt. 14.07.2016	Saini Educational Society (Regd. No.134 dt. 26.4.1993) Sainipura, Bahadurgarh, Distt. Jhajjar. "For extension of building in Saini Middle School (Regd. No. 469- 98, 19.05.1998)."	500000	SDO(C) Bhadurgarh
25	U.O.No.PS/ MOS M&G/2016-17/94 dt. 14.07.2016	Sarpanch, Gram Panchayat, Sisana-11, Tehsil, Kharkhoda, Dist. Sonipat. "For const. of Pakka Rasta in Village Sisana-11/(Inter Locking Road) from Village Sheriwala Road to Narayana Ashram Jhikhanwala."	500000	BDPO Kharkhoda
26	U.O.No.PS/ MOS M&G/2016-17/114 dt. 21.07.2016	Gurudwara Singh Sabha (Registration No. 699), Village Rajauli, Tehsil Naraingarh, Block Shahzadpur, Distt. Ambala." For completion of Hall for use of GeneralPublic."	251000	BDPO Shahzadpur
27	U.O.No.PS/ MOS M&G/2016-17/118 dt. 21.07.2016	Sarpanch Gram Panchayat, Village Jangu Majra, Tehsil- Naraingarh, Distt. Ambala. "For use in Aanganbadi in Vill. Jangu Majra."	21000	BDPO Naraingarh
28	U.O.No.PS/ MOS M&G/2016-17/122 dt. 21.07.2016	Sarpanch Gram Panchayat, Village Rajauli, Tehsil Naraingarh, Block Shahzadpur, Distt. Ambala. For completion of Community Centre,"	2000000	BDPO Shahzadpur
29	U.O.No.PS/ MOS M&G/2016-17/106 dt. 21.07.2016	Rashtriya Vedic Parmarth Trust (Registration No. 4244/09), Gohana, Distt. Sonapat. For completion of Gaushala hall in Gohana, Sonapat."	1000000	SDO (C) Gohana
30	U.O.No.PS/ MOS M&G/2016-17/110 dt. 21.07.2016	Gramin Siksha Vikash Samiti Haryana (Registration No. 00433), Geeta Niketan Aawashiya Vidyalay Parisar, Sanskriti Bhawan, Salarpur Road, Distt. Kurukshetra. " For completion of room in Geeta Vidya Mandir School, Matheri Shekhan Vidyalay, Distt. Ambala."	500000	SDO (C) Thanesar
31	U.O.No.PS/ MOS M&G/2016-17/129 dt. 03.08.2016	Gurudwara Shri Raatgarh Sahib (Registration No. 03) Naraingarh, Distt. Ambala. For completion of community hall for use of all communities."	500000	BDPO Naraingarh

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
32	U.O.No.PS/ MOS M&G/2016-17/141 dt. 10.08.2016	Saini Welfare Association (Registration No. 597, Year 1988-89) Panchkula, Saini Bhawan, Institutional Plot No. 2. Sector-12A. Panchkula. " For completion of hall in Saini Bhawan for use of all communities.	1100000	SDO (C) Panchkula
33	U.O.No.PS/MOS/ L&E/M&G/2016- 17/145 dt. 29.08.2016	Parabandhak Committee, Kamboj DharamshalaKurukshetra (Haryana) (Registration No. 25/2010-11), Plot No. 8, Near Sannihit Sarovar, Thanesar, Kurukshetra." For completion of hall in Kamboj Dharamshala for use of all communities."	1100000	SDO (C) Thanesar
34	U.O.No.PS/MOS/ L&E/M&G/2016- 17/157 dt. 31.08.2016	Sarpanch, Gram Panchayat, Village Bada Gaon, Tehsil Naraingarh, Distt. Ambala. " For completion of hall in Govt. Sr. Secondary School, Village Bada Gaon."	1100000	BDPO Naraingarh
35	U.O.No.PS/MOS/ L&E/M&G/2016- 17/161 dt. 31.08.2016	Deputy Commissioner, Ambala. " For completion of two rooms in Govt. College, Naraingarh."	2100000	SDO (C) Naraingarh
36	U.O.No.PS/MOS/ L&E/M&G/2016- 17/168 dt. 31.08.2016	Deputy Commissioner, Ambala." For completion of rooms in Govt. Senior Secondary School, Naraingarh."	1100000	SDO (C) Naraingarh
37	U.O.No.PS/MOS/ M&G/2016-17/149 dt. 05.10.2016	Sarpanch, Gram Panchayat, Village Gharoli, Block Shahzadpur, Tehsil Naraingarh, Distt. Ambala. "For completion of Community Centre for use of all communities."	2000000	BDPO Shahzadpur
39	U.O.No.PS/MOS/ M&G/2016-17/153 dt. 05.10.2016	Shree Krishan Gaushala Samiti (Regd. No.1035 dated 22.12.89) Yamkeshwar Tirth, Village Hussaini. Tehsil Naraingarh, Distt. Ambala. "For completion of shed & purchase of fodder for cows."	1000000	SDO (C) Naraingarh
40	U.O.No.PS/MOS/ M&G/2016-17/164 dt. 05.10.2016	Sir Chhotu Ram Jat Kalyan Sabha (Regd.No. 9), Village Hussaini, Tehsil Naraingarh, Distt. Ambala. "For completion of hall of Jat Dharamshala in Village Hussaini for use of all communities."	1000000	BDPO Naraingarh
41	U.O.No.PS/MOS/ M&G/2016-17/171 dt. 05.10.2016	Sarpanch, Gram Panchayat, Village Bhurewala, Tehsil Naraingarh, Distt. Ambala. "For completion of wall boundary of Community Centre (Rs.5.00 lac). For completion of hall of Saini Dharamshala in village Bhurewala.(Rs.5.00 lac)"	1000000	BDPO Naraingarh
42	U.O.No.PS/MOS/ M&G/2016-17/175 dt. 18.10.2016	Shiv Bhole Nath Sewa Samiti (Regd. No. 143), Nahan Road, Shiv Colony, Naraingarh, Distt. Ambala. "For completion of one room near Mandir, Shiv Colony, Naraingarh for use of all communities.	100000	SDO (C) Naraingarh
43	U.O.No.PS/MOS/ M&G/2016-17/179 dt. 18.10.2016	Gram Panchayat, Village Sain Majra, Tehsil- Naraingarh, Distt. Ambala. "For completion of Hall in near Gurudwara Sahib for use of all communities	2510000	SDO (C) Naraingarh
44	U.O.No.PS/MOS/ M&G/2016-17/183 dt. 18.10.2016	Gram Panchayat, Village Bada Garh, Block Shahzadpur. Tehsil- Naraingarh, Distt. Ambala. "For completion of Ambedkar Bhavan building for use of all communities	500000	BDPO Shahzadpur
45	U.O.No.PS/MOS/ M&G/2016-17/187 dt. 18.10.2016	Maharishi Kashyap Navjawan Sabha, Naraingarh (Regd. No. 00724), H.No. 84, Ward No.5, Dharamshala Kaharan, Mohalla Kaharanwala, Naraingarh, Distt. Ambala. "For completion of hall in Maharishi Kashyap Navjawan Dharamshala for use of all communities.	500000	SDO (C) Naraingarh
46	U.O.No.PS/MOS/ M&G/2016-17/191 dt. 18.10.2016	Smt. Nakshatar Kaur W/o Late Sh. Suresh Kumar s/o Prem Chand, Village Magar Pura, Tehsil Naraingarh, Distt. Ambala. "For financial assistance to Smt.Nakshatar Kaur for repair of house being poor.	100000	BDPO Shahzadpur
47	U.O.No.PS/MOS/ M&G/2016/195 dt. 18.10.2016	Gram Panchayat, Village Bada Garh, Tehsil- Naraingarh, Block Shahzadpur, Distt. Ambala "gang o श्री महावीर जी के मकान तक गली का निर्माण कार्य किया जाए	1000000	BDPO Shahzadpur

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
48	U.O.No.PS/MOS/M&G/2016/199 dt. 18.10.2016	Sh. Darshan Lal S/o Syoram, #555-E, Pooja Vihar, Industrial Area, Ambala Cantt. "For financial assistance to Sh.Darshan Lal for the treatment of son suffering from Blood Cancer."	50000	SDO (C) Ambala
49	U.O.No.PS/MOS/M&G/2016/203 dt. 18.10.2016	Gram Panchayat. Village Dhanana, Tehsil- Naraingarh, Block Shahzadpur, Distt. Ambala. "For completion of Ram Dasiya Dharamshala for use of all communities."	200000	BDPO Shahzadpur
50	U.O.No.PS/MOS/M&G/2016/211 dt. 21.10.2016	Gujjar Samaj Kalyan Parishad (Regd. No. 1121), Ward No.3, Naraingarh, Distt. Ambala. "For completion of Hall in Gujjar Samaj Kalyan Parishad Bhawan for use of all communities."	500000	SDO (C) Naraingarh
51	U.O.No.PS/MOS/M&G/2016/215 dt. 21.10.2016	Gram Panchayat, Village Barauli, Tehsil- Naraingarh. Distt. Ambala. "For completion of Hall in B.C. Dharamshala for use of all communities."	100000	BDPO Naraingarh
52	U.O.No.PS/MOS/M&G/2016/219 dt. 21.10.2016	Gram Panchayat, Village Panjlasa, Tehsil- Naraingarh, Distt. Ambala. "For completion of Hall in B.C. Dharamshala for use of all communities."	100000	BDPO Naraingarh
53	U.O.No.PS/MOS/M&G/2016/207 dt. 21.10.2016	Gurukul Kurukshetra (Regd. No.00182). Tehsil Thanesar, Distt. Kurukshetra. "For completion of N.D.A. Wing of Bhawan in Gurukul Kurukshetra."	110000	BDPO Naraingarh
54	U.O.No.PS/MOS/L&E/M&G/2016-17/223 dt. 18.11.2016		500000	BDPO Saha
55	U.O.No.PS/MOS/L&E/M&G/2016-17/227 dt. 18.11.2016		251000	BDPO Saha
56	U.O.No.PS/MOS/L&E/M&G/2016-17/231 dt. 18.11.2016		10200	SDO (C) Naraingarh
57	U.O.No.PS/MLE/2016-17/239 dt. 20.1.2017		500000	SDO (C) Naraingarh
58	U.O.No.PS/MOS/L&E/M&G/2016-17/243 dt. 20.1.2017		51000	BDPO Shahzadpur
59	U.O.No.PS/MOS/L&E/M&G/2016-17/251 dt. 20.1.2017		500000	BDPO Naraingarh
60	U.O.No.PS/MLE/2016-17//259 dt. 20.1.2017		100000	BDPO Shahzadpur
61	U.O.No.PS/MLE/2016-17/263 dt. 20.1.2017	Gram Panchayat, Village Karasan, Tehsil Naraingarh. Block Shahzadpur, Distt. Ambala." For completion of hall near Balaji Mandir for use of all communities"	200000	BDPO Shahzadpur
62	U.O.No.PS/MLE/2016-17/271 dt. 20.1.2017	Gram Panchayat. Village Sangrani, Tehsil Naraingarh, Distt. Ambala. "For completion of hall near Gurudwara for use of all communities."	100000	BDPO Naraingarh
63	U.O.No.PS/MOS/MLE/2016-17/235 dt. 20.1.2017	Ningania Vidya Mandir High School (Registration No. 530871), Village Shajhanpur, Raipur Rani, Panchkula (Haryana), Distt. Panchkula. "For completion of flooring in school building"	500000	BDPO Raipur Rani
64	U.O.No.PS/MOS/MLE/2016-17/247 dt. 20.1.2017	The Press Club Sirsa (Registration No. 01503), Distt. Sirsa For development of Media Centre."	100000	SDO (C) Sirsa
65	U.O.No.PS/MOS/MLE/2016-17/255 dt. 20.1.2017	Satyashodhak Samaj, Haryana (Registration No: 398 31.03.2010). Gausain Gate Bahar, Ashram Baba Sagarnath, Hansi, Distt. Hisar. For purchase of library books & furniture for use of all General Public." Garhwal Sabha (Registration No. 00238), Rohtak." For completion of Bhawan for General public use."	100000	SDO (C) Hisar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
66	U.O.No.PS/MOS/ MLE/2016-17/267 dt. 20.1.2017	Garhwal Sabha (Registration No. 00238), Rohtak." For completion of Bhawan for General public use."	251000	SDO (C) Rohtak
67	U.O.No.PS/MOS/ M&G/2016-17/275 dt. 03.02.2017	Paramount Convent Sr. Sec. School (Regd. No.530787), School No.20399) Akbarpur. Near Naraingarh, Distt. Ambala "For construction of additional room in Paramount school."	100000	SDO (C) Naraingarh
68	U.O.No.PS/MOS/ M&G/2016-17/279 dt. 03.02.2017	DAV Senior Secondary Public School (Regd. No. 04082), Naraingarh Distt. Ambala. "For the development of sports & cultural activities."	200000	SDO (C) Naraingarh
69	U.O.No.PS/MOS/ M&G/2016-17/283 dt. 03.02.2017	Gram Panchayat, Village Patrchri, Tehsil Naraingarh. Distt. Ambala. "For completion of inter-locking floor in Saini Dharamshala."	500000	BDPO Shahzadpur
70	U.O.No.PS/MOS/ M&G/2016-17/289 dt. 01.03.2017	Gram Panchayat, Village Fatehpur-126. Tehsil Naraingarh, Distt. Ambala. "For promotion of Kabbadi Sports."	30000	BDPO Naraingarh
71	U.O.No.PS/MOS/ M&G/2016/295 dt. 06.03.2017	Gram Panchayat, Village Nanyola, Tehsil & Distt. Ambala. "For installation of Solar lights in streets of village Nanyola"	800000	BDPO Ambala

Allocation of Discretionary Grants sanctioned by Capt. Abhimanyu Finance Minister, Haryana, Chandigarh for the financial year 2016-17.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.01 dt.18.04.2016	Gram Panchayat Khanda Kheri, Tehsil Hansi, Distt. Hisar. "For Construction of streets by interlocking paver blocks."	16,00,000/-	BDPO Hansi-II
2	U.O.No.07 dt.18.04.2016	Gram Panchayat Puthi, Tehsil Hansi, Distt. Hisar. " For Construction of streets by interlocking paver blocks."	1,37,000/-	BDPO Hansi-II
3	U.O.No.13 dt.20.04.2016	Gram Panchayat Vill. Gurana, Distt. Hisar. " (i)For earth filling of cremation ground of Bheli Khera Pana-Rs. 50,000/-.(ii) For earth filling of Kabristan of Village Gurana-Rs.50,000/-.(iii) For providing Water Cooler with R.O. in GSSS, Gurana-Rs. 50,000/-. (iv) For providing Water Cooler with R. O. in GPS, Gurana-Rs. 50,000/-."	2,00,000/-	BDPO Hansi-I
4	U.O.No.04 dt.18.04.2016	Jat Dharamshala, Jind. "For renovation/repairs of Jat Dharamshala, Jind."	10,00,000/-	SDO(C) Jind
5	U.O.No.10 dt.18.04.2016	Jaat Dharamshala Karnal. "For renovation/repairs of Jaat Dharamshala."	11,00,000/-	SDO(C) Karnal
6	U.O.No.16 dt.02.06.2016	Dada Devraj Lohan Janhit Avam Khelkud Samiti (Regd. No.56), Narnaund, Hisar. "For construction of multipurpose."	5,00,000/-	SDO(C) Hansi
7	U.O.No.19 dt.02.06.2016	Lavaris Peedit Pashu Sewa Sangh, Rohtak (Registration. No.399/007). "For purchase of fodders and medicines for Lavaris Pashu."	5,00,000/-	SDO(C) Rohtak.
8	U.O.No.22 dt.13.06.2016	Gram Panchayat, Sisar, Tehsil & District-Hisar. "For construction of retaining wall of Sasarwala pond."	8,00,000/-	SDO(C) Hansi
9	U.O.No.25/D.Q. dt.15.06.2016	Bhagwan Parshuram Ashram Jankalyan Samiti, Rohtak, Regd.No.2014/00905. "For construction of Dharmshala building."	11,00,000/-	SDO(C) Rohtak.
10	U.O.No.28/D.Q.dt.15. 06.2016	Vaidik Gyan Yagya Yog Dharmarth Nyas, Village-Juan (Distt.-Sonipat.), Regd. No.3579. "For construction of Hostel building."	11,00,000/-	SDO(C) Sonipat.
11	U.O.No.31/D.Q. dt.16.06.2016	Gram Panchayat, Village-Julani, Distt.-Jind. "For constnction/development of Harful Singh Park and for brining water for animals through pipeline OR by digging Kucha drain from Jalalpura Minor to Village Julani."	21,00,000/-	SDO(C) Jind.
12	U.O.No.35/D.Q. Dt. 19.07.2016	Defence Services Officers Institute, Rohtak,(Regd.No.119). "For repair and maintenance of Defence Services Officers Institute, Rohtak for providing library facilities and for purchase of books and for welfare of serving and retired Defence Services Officers and their family."	500000/-	SDO (C) Rohtak
13	U.O.No. 38 /D.Q dt.19.07.2016	Gram Panchayat Vill. Madodhi Jatan, Distt. Kohtak. "For const. of retaining wall of Dallawala Pond Madodhi Jatan and for const. of streets with interlocking paver block."	11,00,000	SDO(C) Kalanaur
14	U.O.No.41 /D.Q dt. 23.08.2016	Gram Panchayat Sulchani,Distt. Hisar. "For repair of house of Smt. Babli W/o Sh. Vijay S/o Sh. Dharampal, R/o Vill., Sulchani, being a poor lady."	31,000	BDPO Narnaund
15	U.O.No.44 /D.Q dt22.09.2016	Gram Panchayat, Village kharola (Distt. Hisar)"To 31,000/-provide financial assistance to Sh. Jagbir Singh S/o Sh. Jora Singh R/o Kharola for repairs of his house being a poor person."	31,000	SDO(C) Hansi
16	U.O.No. 47 /D.Q dt. 28.09.2016	Nav Jyoti Education Society Red. (1498), VPO Koth1,00,000/-Khurd (Distt. Hisar). "For the development of Sports activities and for purchase of computers for computer lab."	1,00,000	BDPO Narnaund

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
17	U.O.No.50 /D.Q dt. 04.10.2016	Gram Panchayats Vill. Bhaproda/Matan/11,00,000/-Asanda/Kharman, Distt.-Jhajjar. "For the developments of sports activities and for purchase of equipments machines to open Gym in the village., (Rs. 2.75 lac for each above mentioned Gram Panchayat."	11,00,000	BDPO Bahadurgarh
18	U.O.No.54 /FMdt.10.10.2016	Jat Samaj Vikas Samiti, Palwal (Reg. No. 781 of 1991-92)."Forrenovation/repair of Jat Dharamshala, Palwal."	11,00,000	SDO (C) Palwal
19	U.O.No. 57 /FM dt.10.10.2016	Brahman Sabha, Palwal (Reg. No. 00413 of 2013)."For construction of BrahmanDharamshala, Palwal."	1,00,000	do
20	U.O.No. 60 /FM dt. 10.10.2016	Arya Samaj Samiti(Regd. No.00275), Housing Board Colony, Khyali Enclave, Palwal. "For construction of a room for the use of community as a whole ."	1,00,000	do
21	U.O.No. 63 /FMdt.18.10.2016	Dayanand PostgraduateCollege,Hisar-125001. For purchase and installation of solar panels and for renovation/repair of college building.	11,00,000	SDO(C) Hisar
22	U.O.No. 66 /FMdt 18.10.2016.	Ram Sewa Samiti(Reg.), Fatehabad. "For purchase of curtains and for development of cultural and social activities.	5,00,000	SDO(C)Fatehabaad
23	U.O.No. 69 /FMdt 18.10.2016.	The Photo Journalist Welfare Association (Reg.), # 3555 Sector 46-C, Chandigarh. "For purchase of Photo Frames for holding Exhibition	1,00,000	SDO (C) Panchkula
24	U.O.No. 72 /FM dt.18.10.2016	Vaish Education Society (Regd), Rohtak "For renovation/repairs of building of educational institutes of the Society ."	11,00,000	SDO (C) Rohtak
25	U.O.No. 75 /FM dt.31.10.2016	Upasne Public School, Narnaund.Distr. -Hisar. "For distribution of fruits/sweets amongst students."	21,000	BDPO Narnaund
26	U.O.No. 78 /FMdt31.10.2016.	Govt. Senior Secendery School, Namaund, Distt.- Hisar. "for fistribarion of suits/sweets amongst students."	21,000	do
27	U.O.No. 81 /FM dt 02.11.2016.	Maharshi Dayanand Gaushala (Regd. No. 00495), Balsamand (Hisar), "For Construction of shed etc."	10,00,000	SDO (C) Hisar
28	U.O.No. 84 /FMdt 08.11.2016.	Vishavbharti Shiksha Sansthan, Ladhaut (Regd.), (Distt.-Rohtak). "For construction of building of administrative block in the gurukul bhaiyapur, Ladhaut."	11,00,000	SDO(C) Rohtak
29	U.O.No.87 / dt.06.11.2016	Gopal Vidya Mandir (Reg. No. HRJND0099/2014) HDFC Bank A/C No. 50100099664171, IFSC Code No.HDFC0000680 PAN No. AAAAG9634K,District Jind." For construction of building of Gopal Vidya Mandir Senior Secondary School, Jind.	11,00,000	SDO(C)Jind
30	U.O.No. 90 / dt 16.11.2016.	C.R. Kisan P.G. College, Jind. Central Bank of India A/c No. 1645806770 IFSC Code No. CBIN0283476, District Jind. " (i) Rs. 11,00,000/-for purchase of furniture, light and sound system, windows, doors and Air conditioning etc. for the conference hall of the college. (ii) Rs. 21000/- for financial assistance to Sh. Vikas. B.A. final year student."	11,21,000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
31	U.O.No. 93 /dt. 30.11.2016	BPS Mahila Vishwavidyalaya, Khanpur Kalan, Sonapat. "For development of cultural activities."	1,00,000	Sdo(C) Gohana
32	U.O.No. 96 /dt. 30.11.2016	Pt. N.R.S. Govt. College, Rohtak. "For air-conditioning of Hall No. 1,2,3. of Pt. N.R.S. Govt. College, Rohtak."	11,00,000	SDO(C) Rohtak
33	U.O.No. 99 / dt. 09.12.2016	Gram Panchayat, Bagla (ael) Tehsil Adampur, Distt. Hisar. " For the following development work: (i) For Construction of Gate at Harijan Cremation Ground- Rs. 1,00,000/-. (ii) For Construction of Seating Shed at Banwri (al sf) Cremation Ground Rs. 1,50,000/-. (ili) For Construction of Gate and Water tank at Main Cremation Ground of village Bagla- Rs. 2,00,000/-. (iv) For construction of street from the house of Bhup Singh Kumhar to the house of Ransingh Harijan- Rs. 2,30,000/-. (v) For Installation of High Mask Light on the Chowk of Village Bagla(a1я) and Ambedkar Park- 1,80,000/-(vi) For Renovation and making seating arrangements on the main Bus Stop of Village Bagla (a191) Rs. , 1,00,000/-. (vi) For Renovation of Backward Classes Community Hall (Cultural) and Main Gate of village Bagla-Rs. 1,40,000/-	11,00,000	SDO(C) Hisar
34	U.O.No. 102 /D.Q dt. 28.12.2016	Vidya Arya Sabha Gurukul Dhiranwas (Reg.) Distt. Hisar. "For const. of four rooms of hostel of Gurukul Dhiranwas, Distt. Hisar."	11,00,000	SDO(C) Hisar
35	U.O.No. 105 /D.Q dt. 28.12.2016	Sh. Amit Dhull S/o Sh. Kartar Singh, VPO Ponkri Kheri Distt. Jind through Gram Panchayat Ponki Kheri. "For promotion of Haryanavi Cultural Songs being poor."	51,000	SDM Jind
36	U.O.No. 108 /D.Q dt. 28.12.2016	Gram Panchayat of village Bhaini Maharajpur, Tehsil Meham, Distt. Rohtak. "For various development works of the village."	5,00,000	SDO(C) Meham
37	U.O.No. 111 /dt. 10.01.2017	GJUST Alumni Association, District Hisar. " For various development works of Association such as scholarship to needy students."	1,00,000	SDO(C) Hisar
38	U.O.No. 114 /D.Q dt. 30.01.2017	Gram Panchayat of village Chhara, Tehsil Bahadurgarh, Distt. Jhajjar. "For various development works of the village."	11,00,000	SDO(C) Bahadurgarh
39	U.O.No. 117 /D.Q dt. 30.01.2017	Bhartiya Sanskriti Research Trust, Shrikrishan Dham, Kurukshetra. "For const. of Jirnodawar (th. kksZ}kj) and other renovation work of Shrikrishan Dham Bhavan, Kurukshetra."	2,51,000	SDO(C) Kurukshetra
40	U.O.No. 126 /D.Q dt. 02.02.2017	Gita Niketan Awasiya Vidyalya, Kurukshetra."For const. of Hostel building."	21,00,000	do
41	U.O.No. 120 /D.Q dt. 30.01.2017	Adaa Charitable Trust, Gurugram."For setting-up of a mobile dispensary."	2,00,000	SDO(C) Gurugram
42	U.O.No. 123 /D.Q dt. 02.02.2017	Gram Panchayat of Village Gurana, Tehsil Hansi, Distt. Hisar. "For const. of Cow shed of Gaushala in village Gurana."	11,00,000	SDO(C) Hansi
43	U.O.No. 129 /FM/ HRY 2017 DT. 07.02.2017	Ankit Dhariwal Memorial Trust (Regd.)# 486,Sector-20, Kaithal. For purchase of media production equipments and etc "	5,00,000	SDO(C) Kaithal

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
44	U.O.No. 132 /FM/ HRY 2017 DT. 14.02.2017	Arya Pratinidhi Sabha, Dayanand Math, Rohtak. "For the construction of Multistory Auditorium."	11,00,000	SDO(C) Rohtak
45	U.O.No. 143 /FM/ HRY 2017 DT. 23.02.2017	Village Bass Khurd Bijan, Tehsil Hansi-II, Distt. Hisar. "For const. of Street-interlocking paver block."	9,28,000	SDO(C) Hisar
46	U.O.No. 146 /FM/ HRY 2017 DT. 23.02.2017	Village Bass Badshahpur, Tehsil Hansi-II, Distt. Hisar. "For const. of retaining wall of Pond	5,65,000	do
47	U.O.No. 149 /FM/ HRY 2017 DT. 23.02.2017	Village Madan Heri, Tehsil Hansi-II, Distt. Hisar. "For const. of street-interlocking paver block ."	6,00,000	do
48	U.O.No. 152 /FM/ HRY 2017 DT. 23.02.2017	Village Baas, Tehsil Hansi-II, Distt. Hisar. "For const. of wall of Ganga Ram Akhara.	5,83,000	do
49	U.O.No. 155 /FM/ HRY 2017 DT. 23.02.2017	Village Kharbala, Tehsil Hansi-II, Distt. Hisar. "For const. of street-interlocking paver block."	9,30,000	do
50	U.O.No. 158 /FM/ HRY 2017 DT. 23.02.2017	Village Ugalan, Tehsil Hansi-II, Distt. Hisar. "For const. of street-interlocking paver block"	8,28,000	do
51	U.O.No. 161 /FM/ HRY 2017 DT. 23.02.2017	Village Baas Akbarpur, Tehsil Hansi-II, Distt. Hisar. "For const. of street-interlocking paver block "	5,29,000	do
52	U.O.No. 164 /FM/ HRY 2017 DT. 23.02.2017	Village Badala Tehsil Hansi-II, Distt. Hisar. "For const. of street-interlocking paver block ."	8,67,000	do
53	U.O.No. 167 /FM/ HRY 2017 DT. 23.02.2017	Village Khera Rangran, Tehsil Hansi-II, Distt. Hisar. "For const. of Chopal."	6,75,000	do
54	U.O.No. 170 /FM/ HRY 2017 DT. 23.02.2017	Village Data, Tehsil Hansi-I, Distt. Hisar. "For const. of street-interlocking paver block	3,94,000	do
55	U.O.No. 173 /FM/ HRY 2017 DT. 23.02.2017	Village Masudpur Tehsil Hansi-I, Distt. Hisar."For const. of street-interlocking paver block"	2,90,000	do
56	U.O.No. 176 /FM/ HRY 2017 DT. 23.02.2017	Village Sisay Kaliramna, Tehsil Hansi-I, Distt. Hisar. "For const. of street by bricks."	9,94,000	do
57	U.O.No. 179 /FM/ HRY 2017 DT. 23.02.2017	Village Sindhar, Tehsil Hansi-I, Distt. Hisar. "For const. of Phirni-interlocking paver block."	9,68,000	SDO(C) Hisar
58	U.O.No. 182 /FM/ HRY 2017 DT. 23.02.2017	Village Khanda Kheri, Tehsil Hansi-II, Distt. Hisar. "For repair of Anganwari Center"	2,00,000	do
59	U.O.No. 185 /FM/ HRY 2017 DT. 23.02.2017	Village Sisay Bolan, Tehsil Hansi-I, Distt. Hisar."For const. of retaining wall of pond"	9,67,000	do
60	U.O.No. 188 /FM/ HRY 2017 DT. 23.02.2017	Village Gurana, Tehsil Hansi-I, Distt. Hisar. "For const. of street-interlocking paver block"	9,56,000	do
61	U.O.No. 191 /FM/ HRY 2017 DT. 23.02.2017	Village Mirchpur, Tehsil Narnaund, Distt.Hisar. "For const. of Chopal"	7,90,000	do
62	U.O.No. 194 /FM/ HRY 2017 DT. 23.02.2017	Village Narnaund, Distt. Hisar. "For const. of Jain Dharamshala"	5,00,000	do
63	U.O.No. 197 /FM/ HRY 2017 DT. 23.02.2017	Village Mahjad, Tehsil Hansi-I, Distt. Hisar."For const. of Ambedkar Bhawan."	8,72,000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
64	U.O.No. 139 /FM/ HRY 2017 DT. 23.02.2017	For the repair and Jat Sabha, Kurukshetra. construction of the building.	21,00,000	SDO(C) Kurukshetra
65	U.O.No. 200 /FM/ HRY 2017 DT. 01.03.2017	Gram Panchayat, Vill. Marchpur, Distt. Hisar. For the repair of chopal."	1,10,000	SDO(C) Hisar
66	U.O.No. 203 /FM/ HRY 2017 DT. 01.03.2017	Gram Panchayat, Vill. Rajthal, Distt. Hisar. "For the beautification of well and construction of Varanda."	9,95,000	do
67	U.O.No. 206 /FM/ HRY 2017 DT. 01.03.2017	Gram Panchayat, Vill. Petwar, Distt. Hisar. "For the construction of boundary wall of cremation ground."	9,95,000	do
68	U.O.No. 209 /FM/ HRY 2017 DT. 02.03.2017	Atmanand Shrutidham (Nirmanadhin), Vill. Bhadtana, Distt. Jind (Regd. No.00451). "For the development works in Kanya Gurukul."	5,00,000	SDO(C) Safidon (Jind)

Allocation of Discretionary Grants sanctioned by Sh.Anil Vij, Health & Sports Minister, Haryana, Chandigarh for the financial year 2016-17.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. PS/HM/2016/01 dt.12.04.2016	Kajal D/o Mahavir Singh, Vill. Rajgarh Dobi, Tehsil Narwana, Distt. Jind. "For purchase of sports equipments being poor"	2,00,000/-	SDO(C) Narwana.
2	U.O.No. PS/HM/2016/05 dt.12.04.2016	Smt. Santosh Vati W/o Sh. M.M. Sood, H. No. 69, Near Old Aneja Hospital, Ambala Cantt. District Ambala. "To Medical treatment of Eyes being poor lady"	1,00,000/-	SDO(C) Ambala
3	U.O.No. PS/HM/2016/09 dt.25.04.2016	Dussehra Committee, Sanatan Dharam Mandir, Old Railway Colony, Ambala Cantt. (Regd. No. 00674) "For development of Cultural Activities"	1,00,000/-	SDO(C) Ambala
4	U.O.No. PS/HM/2016/13 dt.25.04.2016	Radha Lal Geeta Vidya Mandir (Affiliated), Ashok Vihar, Old Ghaas mandi, Ambala City. "For construction of rooms in school"	21,00,000/-	do-
5	U.O.No. PS/HM/2016/17 dt.26.04.2016	Sh. Ajit Kumar S/o Sh. Tara Chand, H.No. 4637/38, Paledar Mohalla, Ambala Cantt. "For the medical treatment being a poor person(Cancer Patient)	1,00,000/-	do-
6	U.O.No. PS/HM/2016/21 dt.26.04.2016	श्री शिव कुटीर धर्मार्थ (रजि०), कीर्ति नगर-1, निकट एकता विहार चौक,अम्बाला छावनी "For construction of Dharamshala"	21,00,000/-	do-
7	U.O.No. PS/HM/2016/25 dt.24.05.2016	District Football Association, Ambala (Affiliated to Haryana Football Association). "For promotion of Sports activities."	2,00,000/-	SDO(C) Ambala.
8	U.O.No. PS/HM/2016/29 dt.24.05.2016	Municipal Corporation, Ambala. "For construction of Hall in Kashyap Dharmashala, Village Boh, Ambala.	5,00,000/-	-do-
9	U.O.No. PS/HM/2016/34 dt.24.05.2016	Bar Association (Regd. No.293), Ambala Cantt. "For purchase of Furniture and Books for Library.	5,00,000/-	-do-
10	U.O.No. PS/HM/2016/38 dt.24.05.2016	National Federation of the Blind, Ambala Cantt (Regd. No.4866) Ambala. "For construction of Hall in institute for Blind people."	20,00,000/-	-do-
11	U.O.No. PS/HM/2016/42 dt.24.05.2016	Shri Shankar Sangeet Kalaa Kender (Regd.), Haathi Khana, Ambala Cantt. "For promotion of cultural activities."	5,00,000/-	-do-
12	U.O.No. PS/HM/2016/46 dt.24.05.2016	Guru Ganga Ram Akhada, Vill. Bass, Tehsil Hansi, Hisar (Regd. No.1440). "For construction shed in Guru Ganga Ram Akhada."	2,00,000/-	SDO(C) Hansi
13	U.O.No. PS/HM/2016/50 dt.08.06.2016	Municipal Corporation, Ambala. "For construction of boundary wall around the Sikh Samaj Shamshanghat, Village Boh (W-12), Ambala Cantt."	5,50,000/-	SDO(C) Ambala
14	U.O.No. PS/HM/2016/55 dt.08.06.2016	Pt. Bhagwat Dayal Sharma, University of Health Sciences, Rohtak. "To promote the cultural and sports activities"	21,00,000/-	SDO(C) Rohtak
15	U.O.No. PS/HM/2016/67 dt.05.07.2016	Municipal Corporation, Ambala. "For const. of Guru Gobind Singh Community Centre at Village Babyal Ward No. 13"	14,00,000/-	SDO(C) Ambala
16	U.O.No. PS/HM/2016/71 dt.05.07.2016	Municipal Corporation, Ambala. "For const. of Community Centre in Jai Ram Mandi Cross Road No. 2, Ward No. 19, Ambala Cantt."	9,00,000/-	do-
17	U.O.No. PS/HM/2016/75 dt.05.07.2016	Municipal Corporation, Ambala. "For construction of Fountain at Football Chowk, Ambala Cantt."	50,00,000/-	do-
18	U.O.No. PS/HM/2016/79 dt.08.07.2016	Municipal Corporation, Ambala. "For const. of Dharam Akhada near Pracheen Mandir Maa Bassanti Devi at Dina ki Mandi, Ambala Cantt."	21,00,000/-	do-
19	U.O.No. PS/HM/2016/83 dt.12.07.2016	Municipal Corporation, Ambala. "For construction of Kashyap Dharamshala in Village Sarsehri, Ambala"	10,00,000/-	do-
20	U.O.No. PS/HM/2016/63 dt.24.06.2016	Municipal Corporation, Ambala. "For construction of Community Centre in Balmiki Dera Basti, Ambala Sadar Zone Ward No. 20"	21,00,000/-	SDO(C) Ambala
21	U.O.No. PS/HM/2016/63 dt.24.06.2016	Guru Nanak Mission Library Committee, Ambala Cantt.(Regd. No. 31of 1969-70), Distt.-Ambala. "For construction of building for Charitable Sewing Machine Training Centre	20,00,000/-	SDO(C) Ambala

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	U.O.No. PS/HM/2016/82 dt.10.08.2016	Granting for Charitable Sewing Machine Training Centre, Ambala Cantt."		
22	U.O.No. PS/HM/2016/88 dt.10.08.2016	Geeta Gopal Satsang Bhawan Charitable Trust, Grain Market, Ambala Cantt.(Regd.No. 1252 dt. 13.07.2015) Distt.-Ambala. "For purchase of furniture and Sewing Machines for distribution among the needy/poor women."	11,00,000/-	do-
23	U.O.No. PS/HM/2016/96 dt.16.09.2016	Smt. Rajnish Wd/o Late Sh. Rajeh Kumar, Editor "Press Ki Awaaz" of Ambala City, Distt. Ambala. "For financial assistance to the family of Deceased Correspondent, being a poor family for education (higher) of his children"	5,00,000/-	SDO(C) Ambala
24	U.O.No. PS/HM/2016/108 dt.16.09.2016	Municipal Corporation, Ambala. "For construction of Valmiki Dharamshala at Mandir Mohalla, Ram Baag Road, Ambala Cantt."	17,50,000/-	do-
25	U.O.No. PS/HM/2016/112 dt.21.09.2016	S.D. Middle School, Railway Colony, Ambala Cantt. Distt. Ambala. "For renovation of School Building."	1,00,000/-	do-
				XEN Panchayati Raj Ambala
26	U.O.No. PS/HM/2016/116 dt.21.09.2016	Panchkarma Centre, Subhash Colony, Ambala Cantt. Distt. Ambala. "For purchase of AC, Sound System, LED, Furniture etc. for Panchkarma Centre, Ambala Cantt."	5,00,000/-	XEN, Panchayati Raj Ambala
27	U.O.No. PS/HM/2016/120 dt.28.09.2016	Haryana Kusht Ashram Society, Ambala Cantt. Distt. Ambala. "For purchase of furniture and Construction of kitchen in newly constructed larger Hall of Kusht Ashram Ambala Cantt."	4,00,000/-	do-
28	U.O.No. PS/HM/2016/124 dt.28.09.2016	Nagar Sudhar Dharamshala, Mahesh Nagar, Ambala Cantt. Distt. Ambala. "For purchase of Gen. Set, Flooring Tiles and White Wash in Dharamshala"	11,00,000/-	SDO(C) Ambala
29	U.O.No. PS/HM/2016/109 dt.16.09.2016	MSG Bhartiya Khel Gaon, Sirsa (a unit of Shah Satnam Ji Research & Development Foundation, Regd. No. 9163, dated 09-02-2007), Distt. Sirsa. "To Promote sports activities"	50,00,000/-	SDO(C) Sirsa
30	U.O.No. PS/HM/2016/128 dt.14.10.2016	आचार्यकुलम्,गुमठ न्यास, ग्राम लेघां भानान, जिला भिवानी (हरियाणा)."For construction of building of Acharyakulam at गुमठ न्यास, ग्राम लेघां भानान, जिला भिवानी	21,00,000/-	SDO(C) Bhiwani
31	U.O.No. PS/HM/2016/132 dt.26.10.2016	Nathumal Indrawati Jain Charitable Trust (Regd. No. 171/01/9-04-2004), Shastri Colony, Ambala Cantt. "For purchase of equipments/machines for improving the services at Charitable Trust"	5,00,000/-	SDO(C) Ambala
32	U.O.No. PS/HM/2016/136 dt.10.11.2016	3rd Eye Shooting Sports Academy, Saraswati Vihar, Near New Anaj Mandi, Vill. Shahpur, Ambala. "For purchase of Shooting equipments for Sports Academy"	5,00,000/-	SDO(C) Ambala
33	U.O.No. PS/HM/2016/140 dt.15.11.2016	S.D. College, Ambala Cantt. District Ambala. "For purchase of library Books, Chairs, Benches, Book Racks, Sports Equipments, Musical Equipments etc.	11,00,000/-	do-
34	U.O.No. PS/HM/2016/144 dt.30.11.2016	Professor Vir Sen Vinay Malhotra Trust, Regd. No. 198, year 2015, Ambala. "For Giving Scholarship to poor and deserving students and organizing Seminars and symposiums"	2,00,000/-	SDO(C) Ambala
35	U.O.No. PS/HM/2016/148 dt.30.11.2016	The Ambala Scientific Instruments Manufacturer's Association (Regd. 107/72-73). Ambala Cantt. Distt. Ambala. "For Organised Global Lab Expo at Ambala to facilitate the youth about Science & Scientific Instruments"	5,00,000/-	do-
36	U.O.No. PS/HM/2016/152 dt.30.11.2016	Smt. Sushma Rani Wd/o Late Sh. Som Nath, H. No. 924, Near Primary School, VPO Babyal, Ambala Cantt. "For financial assistance to the widow lady for Higher Education of her	1,00,000/-	do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	36.01.2016	assistance to the widow lady for Higher Education of her children being a poor lady		
37	U.O.No. PS/HM/2016/156 dt.20.12.2016	Shri Ramlila Committee (Regd. No. 21, 2008-09) Naj Mandi, Ambala Cantt. Distt. Ambala. "To promote cultural activities and to purchase of artificial ornaments for artists"	1,11,000/-	SDO(C)
				Ambala Cantt.
37	U.O.No. PS/HM/2016/160 dt.20.12.2016	Ambala District Badminton Association (Affiliated to Haryana Badminton Association), Ambala Cantt. Distt. Ambala. "For organizing Ambala Open District Badminton at Central Phonenix Club, Ambala Cantt."	1,00,000/-	do-
38	U.O.No. PS/HM/2016/164 dt.20.12.2016	Dussehra Committee , Sanatan Dharam Mandir, Old Railway Colony, Ambala Cantt. (Regd. No. 00674) District Ambala. "For development of Cultural Activities"	51,000/-	do-
39	U.O.No. PS/HM/2016/168 dt.20.12.2016	Sri Ramlila Committee(Regd. No.93, 958-59), Bazaza Bazar, Ambala Cantt. Distt. Ambala. "To promote cultural activities and to purchase of artificial ornaments for artists.	1,11,000/-	do-
40	U.O.No. PS/HM/2016/172 dt.02.01.2016	Supporting Hand Club, Ambala Cantt. District Ambala. "For Organised Blood Donation Camp at Ambala Cantt."	1,00,000/-	SDO(C) Ambala Cantt.
41	U.O.No. PS/HM/2016/176 dt.02.01.2016	P & T Colony Welfare Society (Approved by Department of Posts, India), P&T Colony, Ambala Cantt. District Ambala. "For organizing social and cultural activities in Ambala Cantt."	2,00,000/-	do-
42	U.O.No. PS/HM/2016/184 dt.02.01.2016	Superintendent Central Jail, Ambala. "For purchase of Musical Instruments"	2,50,000/-	do-
43	U.O.No. PS/HM/2016/180 dt.02.01.2017	Retired Loco Running Welfare Organization, Northern Railway, Ambala Cantt. (Affiliated with Bharat Pensioners Samaj vide Regd. No. A-1132/12). "For welfare of Loco Staff Widows and children of organization for purchase of furniture /office equipments.	2,50,000/-	SDO(C) Ambala Cantt.
44	U.O.No. PS/HM/2016/193 dt.23.01.2017	Secretary , District Stadium Committee, Ambala. "For the development of cultural activities."	1,00,000/-	do-
45	U.O.No. PS/HM/2016/188 dt.19.01.2017	National Association for the Blind, Regd. No. 332, dt. 30.09.80, Faridabad. "To open a branch of National Association for the Blind in Ambala Cantt."	1,00,000/-	do-
46	U.O.No. PS/HM/2016/197 dt.07.02.2017	Shastri Colony Pariwar Resident Society (Regd. No. 00602), Ambala Cantt. "For purchase of GYM Equipments"	5,00,000/-	SDO(C) Ambala Cantt.
47	U.O.No. PS/HM/2016/201 dt.09.02.2017	Ambala Gymnastics Association, Ambala Cantt. "For the development of sports & cultural activities and encouragement of Gymnastic in Ambala"	5,00,000/-	do-
48	U.O.No. PS/HM/2016/205 dt.09.02.2017	Shaheed Udham Singh Memorial Bhawan Society (Regd. No. 403 of 77-78),V-4 Road, Sector 44-C, Chandigarh. "For const. of Shaheed Udham Singh Bhawan"	5,00,000/-	SDO(C)
				Panchkula
49	U.O.No. PS/HM/2016/209 dt.22.02.2017	Swami Amardev Hospital, Aashram Hari Mandir, Pataudi, Gurugram. "For purchase of equipments"	31,00,000/-	SDO(C)

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
				Pataudi
50	U.O.No. PS/HM/2016/213 dt.23.02.2017	Haryana Football Association, Gurugram (Regd. No. DR/GGN/157). "To promote sports and cultural activities"	5,00,000/-	SDO(C)
				Gurugram
51	U.O.No. PS/HM/2016/217 dt.03.03.2017	Asha School (For Special Children) Pattersn Road, Near Raina Auditorium, Ambala Cantt. "For training and proper diet of special children"	51,000/-	SDO(C)
				Ambala Cantt.
52	U.O.No. PS/HM/2016/221 dt.08.03.2017	Sh. Akhil Ahuja S/o Sh. Suresh Ahuja R/o H. No. 450/22, Durga Colony, Rohtak. "For Higher Education (MBBS) of himself being poor person"	1,50,000/-	SDO(C)
				Rohtak
53	U.O.No. PS/HM/2016/225 dt.22.03.2017	Roti Bank (Regd. No. 00793), 110, J.N.U. Marg, 1st floor, Ambala Cantt., District Ambala. "For purchase of kitchen Appliances for use in Roti Bank Ambala"	9,76,000/-	SDO(C)
				Ambala Cantt.
54	U.O.No. PS/HM/2016/229 dt.22.03.2017	Municipal Corporation, Ambala. "For construction of Harijan Dharamshala, Ramdasia Majri, Nanhera, Ambala Cantt."	11,00,000/-	XEN
				Panchayati Raj Ambala
55	U.O.No. PS/HM/2016/234 dt.22.03.2017	(Under the Management of : Shri Digamber Jain Sabha (Regd.), Ambala Cantt., District Ambala. "For organising Blood Donation Camp in Ambala Cantt."	1,00,000/-	SDO(C)
				Ambala Cantt.

Allocation of Discretionary Grants sanctioned by Sh. Krishan Lal Panwar, Transport Minister, Haryana, Chandigarh for the financial year 2017-18.				
Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.P.S./TM/DQ/2 017/2225 dt 15.06.2017	Rajyoga Education & Research Foundation, Panipat 5 (Regn. No.3/1201), Distt Panipat. "For completion of Hall."	10,00,000	SDO (C), Panipat
2	U.O.No.P.S./TM/DQ/2 017/2237 dt 15.06.2017	Arya Post Graduate College, Panipat (Registration 7 No. 90). Distt. Panipat. Renovation/construction of building."	1000000	SDO (C), Panipat
3	U.O.No.P.S./TM/DQ/2 017/2241 dt 15.06.2017	Bhagwan Parshuram Foundation, Arya Nagar, Assand Road, Panipat (Regd No. 00301), Distt. Panipat." For construction of rooms."	500000	SDO (C), Panipat
4	U.O.No.P.S./TM/DQ/2 017/2253 dt 15.06.2017	Shri Ganesh Gaushala Uriana Kalan Dis.. Panipat.(Regn. No. 122/2013). "For construction of brick floor/shed in Shri Ganesh Gaushala."	500000	SDO (C), Panipat
5	U.O.No.P.S./TM/DQ/2 017/2270 dt 15.06.2017	Gram Panchayat Bhalsi Block Madlauda, Panipat. "For construction of IBP Phirni from the house of Sh. Balbir Master to house of Sh. Ramesh S/o Sh. Maha Singh Nain in village Bhalsi (Panipat)	700000	BDPO, Madlauda
6	U.O.No.P.S./TM/DQ/2 017/2282 dt 15.06.2017	Janta Sr. Sec. School, Brahman Majra Road, Jondhan Panipat. Recongnition No. 17/150-2007 PS(1) Dated 31-07- 2007, School Code 748/PNP/12th BOSE/2012. "For establish the Sports Nursery for development the sports activities."	200000	SDO (C), Panipat
7	U.O.No.P.S./TM/DQ/2 017/2290 dt 15.06.2017	The Milennium School, Panipat School Code No. 2033/PNP/12th /BOSE/2011, Distt. Panipat. Development of different cultural and sports activities."	200000	SDO (C), Panipat
8	U.O.No.P.S./TM/DQ/2 017/2229 dt 15.06.2017	Swami Vivekanad Public School, VPO Udana, Teh. Indri Distt. Karnal (Regn. No. M/KNL/BOSE/ENG & HND/ 10 July, 2015). "For renovation of Building."	500000	SDO (C), Indri
9	U.O.No.P.S./TM/DQ/2 017/2233 dt 15.06.2017	Punjabi Sabha (Regd.) Nilokheri, Karnal (Regd. No. 1663). "For completion of Bhawan."	500000	SDO (C), Karnal
10	U.O.No.P.S./TM/DQ/2 017/2258 dt 15.06.2017	Care Welfare Society, Karnal. (Regd. No. 06732), Distt. Karnal. For different activities for development of rural backward people i.e. purchase of Sewing Machines, cloths, sports items for poor woman and children."	500000	SDO (C), Karnal
11	U.O.No.P.S./TM/DQ/2 017/2278 dt 15.06.2017	Gram Panchayat Ballh Block Assand Distt. Karnal. "For completion of Trimurti Chaupal."	700000	BDPO, Karnal
12	U.O.No.P.S./TM/DQ/2 017/2249 dt 15.06.2017	Mata Channan Devi Arya Kanya Gurukul, 9 Pillukhera Man Jina (Regd.) Regd. No. HR.JIND-00381, Distt. renovation/extension of Bhawan."	500000	SDO (C), Safidon
13	U.O.No.P.S./TM/DQ/2 017/2298 dt 15.06.2017	Saraswati Vidya Mandir Sr. Sec. School, Safidon 08 Mandi Distt. Jind, School Code: 08345, Affiliation No. 4/15-98-Sec. Edu. Haryana, Dated 17-7-2000, Distt. Jind. "For completion of Auditorium Building."	500000	SDO (C), Safidon
14	U.O.No.P.S./TM/DQ/2 017/2245 dt 15.06.2017	Sant Guru Ravidass Sabha, Partap Gate, Kaithal 45 (Regd. No. 565). Distt. Kaithal. "For completion of 7 Bhawan."	500000	SDO (C), Kaithal

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
15	U.O.No.P.S./TM/DQ/2 017/2286 dt 15.06.2017	Kaithal Press Club, Kaithal (Regd.) (Regd. No. HRKTL 2013-00113), Distt. Kaithal. For development of different activities for Journalism and purchase of furniture for Press Club."	200000	SDO (C), Kaithal
16	U.O.No.P.S./TM/DQ/2 017/2266 dt 15.06.2017	Guru Ravidass Jan Kalyan Samiti, (Regd.) Bhiwani (Regd. No. HR/013/2014/00783) Distt. Bhiwani. "For completion of Ambedkar Bhawan."	500000	SDO (C), Bhiwani
17	U.O.No.P.S./TM/DQ/2 017/2274 dt 15.06.2017	Sunil Kumar S/o Sh. Jeeva Nand Near Shiv Mandir, Shahzadpur Distt. Ambala. " For financial help for repair o house being poor."	200000	SDO (C), Naraingarh
18	U.O.No.P.S./TM/DQ/2 017/2294 dt 15.06.2017	Gau Sewa Samiti, Yog Marg Between Two Rivers, Tohana Distt. Fatehabad (Regd. No. 136/2010-11). "For construction of shed and purchase of fodder."	250000	SDO (C), Tohana
19	U.O.No.P.S./TM/DQ/2 017/2306 dt 15.06.2017	MSG Bhartiya Khel Gaon, Sirsa (Regd. No. 9163 5 dated 9.02.2007, Distt. Sirsa. " For development of different sports activities."	1100000	SDO (C), Sirsa
20	U.O.No.P.S./TM/DQ/2 017/2262 dt 15.06.2017	Shri Guru Ravidas Mandir Sabha VPO Kapal 2 Mochan Distt. Yamuna Nagar (Hr.) (Regd. No. 00076). For construction of Yatri Niwas for General Public."	1000000	SDO (C), Bilaspur
21	U.O.No.P.S./TM/DQ/2 017/2221 dt 15.06.2017	Maa Saraswati Yuva Sangthan (Regd.) Pehowa 1 Distt. Kurukshetra (Regn. No. 022/2005-06). "For completion of Yatri Niwas for use of General Public."	1000000	SDO (C), Pehowa
22	U.O.No.P.S./TM/DQ/2 017/2441 dt 03.07.2017	Shree Ramkrishan Sadhna Kendra (Regd. No. 1 14/1990-91), GT Road, Murthal, Sonapat. "For completion of building."	500000	SDO (C), Sonipat
23	U.O.No.P.S./TM/DQ/2 017/2457 dt 03.07.2017	M/ Ramjas Shiksha Samiti (Regd. No.253 dt. 23.7.85), 7 Sonapat. "For setting up the Computer Lab (Purchase the computers and related items)."	500000	SDO (C), Sonipat
24	U.O.No.P.S./TM/DQ/2 017/2465 dt 03.07.2017	Sri Guru Ravidass Sabha (Regd. No.0086/2013), 5 Sector-15, Panchkula. "For construction of rooms in Hostel building	1100000	SDO (C), Panchkula
25	U.O.No.P.S./TM/DQ/2 017/2445 dt 03.07.2017	Sant Gyanashwar Geeta Parchar Samiti (Regd. No. 5 HR007/2015/00623), Panipat. "For completion/ construction of rooms for Ved Bhawan."	1100000	SDO (C), Panipat
26	U.O.No.P.S./TM/DQ/2 017/2453 dt 03.07.2017	Dr. B.R. Ambedkar Vikas and Sewa Samiti, Village B Goyla Khurd, Distt. Panipat (Regd. No.HR007/2016/00826). "For completion of Bhawan."	500000	SDO (C), Smalkha
27	U.O.No.P.S./TM/DQ/2 017/2469 dt 03.07.2017	Maharaja Agarsen Public School, Samalkha (Panipat) (Affiliation No.530509 School code 20128) (Affiliated to CBSE). completion/renovation of building."	500000	SDO (C), Smalkha
28	U.O.No.P.S./TM/DQ/2 017/2473 dt 03.07.2017	Ravidass Jagriti Manch Haryana (Regd. No. 101), B Indri (Karnal). "For completion of Bhawan."	500000	SDO (C), Indri
29	U.O.No.P.S./TM/DQ/2 017/2477 dt 03.07.2017	Guru Ravi Dass Seva Samiti (Regd. No.629), Charkhi Dadri. "For renovation of Bhawan and construction of additional rooms."	500000	SDO (C), Dadri

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
30	U.O.No.P.S./TM/DQ/2 017/2483 dt 03.07.2017	Shri Krishan Gaushala Tohana, Distt. Fatehabad (Regd.No.HR/FTH/2013/00317). "For construction /repair of sheds and purchase of fodder."	250000	SDO (C), Tohana
31	U.O.No.P.S./TM/DQ/2 017/2449 dt 03.07.2017	Shree Sant Kabir Siksha Trust, Rohtak (Regd. No.11067). "For renovation of building."	250000	SDO (C), Rohtak
32	U.O.No.P.S./TM/DQ/2 017/2461 dt 03.07.2017	Dr. B.R. Ambedkar Welfare Educational Society (Regd. No.01725), Kalanaur (Rohtak). "For completion of Bhawan."	500000	SDO (C), Rohtak
33	U.O.No.P.S./TM/DQ/2 017/2487 dt 03.07.2017	Gram Panchayat Farmana Badshahpur, Block Maham, Distt. Rohtak. "For renovation/repair of roof of Harijan Chaupal."	500000	BDPO, Meham
34	U.O.No.P.S./TM/DQ/2 017/2491 dt 03.07.2017	Gram Panchayat, Ishlamgarh (Chuchakwas). Block Matanhail, Distt. Jhajjar. For (1)Completion of Bavriya Chaupal (Rs.5.00 lac) (2)Completion of Ambedkar Bhawan (Rs.5.00 lac)."	1000000	BDPO, Matanhail
35	U.O.No.P.S./TM/DQ/2 017/2495 dt 03.07.2017	Guru Ravidass Sabha Safidon (Jind) (Regd. No. HR/009/2017/00936). "For completion of Hall."	500000	SDO (C), Safidon
36	U.O.No.P.S./TM/DQ/2 017/2499 dt 03.07.2017	Shri Guru Ravidass Mandir & Dharamshala Sabha (Regd. No.00017), Kurukshetra. "For completion of bhawan."	500000	SDO (C), Kurukshetra
37	U.O.No.P.S./TM/DQ/2 017/2503 dt 03.07.2017	Shri Guru Ravi Dass Yuva Sabha, Ambedkar Nagar, Khurana Road, Kaithal (Regd. No.2199). "For completion of Hall."	500000	SDO (C), Kaithal
38	U.O.No.P.S./TM/DQ/2 017/2726 dt 28.07.2017	Gram Panchayat Adhiyana Block Madlauda Distt. Panipat. "For completion of Mahila Chaupal."	300000	BDPO, Madlauda
39	U.O.No.P.S./TM/DQ/2 017/2730 dt 28.07.2017	Gram Panchayat Saudapur. Block Madlauda Distt. Panipat. "For purchase of Zym items for the use of general public."	400000	BDPO, Madlauda
40	U.O.No.P.S./TM/DQ/2 017/2734 dt 28.07.2017	Baba Jodh Sachiar Educational Society. Assan Kalan, Distt. Panipat (Regd. No. 1265/2000-2001). "For purchase of Furniture/Books for Library."	250000	SDO (C), Panipat
41	U.O.No.P.S./TM/DQ/2 017/2742 dt 28.07.2017	Dada Lakhmi Chand Kala Vikas Manch (Regd. No.756/2016) Panipat. "For development of cultural activities."	100000	SDO (C), Panipat
42	U.O.No.P.S./TM/DQ/2 017/2738 dt 28.07.2017	Sant Siromani Shree Guru Ravidass Sewa Samiti, Hansi, Distt. Hisar. "For completion of Bhawan for general public use."	500000	SDO (C), Hansi
43	U.O.No.P.S./TM/DQ/2 017/2750 dt 28.07.2017	Sant Kabir Siksha Samiti Dhanak Samaj Haryana (Regd. No.795), Hisar, "For completion of Hostel building."	500000	SDO (C), Hisar
44	U.O.No.P.S./TM/DQ/2 017/2746 dt 28.07.2017	Mahrishi Dayanand Aarsh Gurukul and Gaushala. village Marora. Tehsil Firozpur Zhirka, Distt. Mewat. (Regd. No.DR/Mwt./04). "For const. of shed and purchase of Fodder for Gaushala."	100000	SDO (C), Firozpur Jhirka

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
45	U.O.No.P.S./TM/DQ/2 017/2754 dt 28.07.2017	Balmiki Bhairav Samuday-Mathana Village Mathana, Distt. Kurukshetra (Regd. No. HR/KKR/ 2013/00085). "For completion of Bhawan (Const. of stairs of Bhawan)."	251000	SDO (C),Thanesar
46	U.O.No.P.S./TM/DQ/2 017/2900 dt 10.08.2017	Superintendent, District Jail, Faridabad. "For purchase of Prison Intimation Information System (KIOSK)"	30000	SDO (C), Faridabad
47	U.O.No.P.S./TM/DQ/2 017/2964 dt 10.08.2017	Superintendent, District Jail, Faridabad. "For purchase of musical instruments for development of cultural activities."	21000	SDO (C), Faridabad
48	U.O.No.P.S./TM/DQ/2 017/2904 dt 10.08.2017	Superintendent, Central Jail, Ambala, "For purchase of Prison Intimation Information System (KIOSK)"	30000	SDO (C), Ambala
49	U.O.No.P.S./TM/DQ/2 017/2908 dt 10.08.2017	Superintendent, Central Jail-I, Hisar. "For purchase of Prison Intimation Information System (KIOSK)"	30000	SDO (C), Hisar
50	U.O.No.P.S./TM/DQ/2 017/2912 dt 10.08.2017	Superintendent, Central Jail-II, Hisar. "For purchase of Prison Intimation Information System (KIOSK)"	30000	SDO (C), Hisar
51	U.O.No.P.S./TM/DQ/2 017/2616 dt 10.08.2017	Superintendent, District Jail, Jind. "For purchase of Prison Intimation Information System (KIOSK)"	30000	SDO (C), Jind
52	U.O.No.P.S./TM/DQ/2 017/2920 dt 10.08.2017	Superintendent, District Jail,Kurukshetra. "For purchase of Prison Intimation Information System (KIOSK)"	30000	SDO (C), Kurukshetra
53	U.O.No.P.S./TM/DQ/2 017/2924 dt 10.08.2017	Superintendent, District Jail, Bhiwani. "For purchase of Prison Intimation Information System (KIOSK)"	30000	SDO (C), Bhiwani
54	U.O.No.P.S./TM/DQ/2 017/2928 dt 10.08.2017	Superintendent, District Jail, Rohtak. "For purchase of Prison Intimation Information System (KIOSK)"	30000	SDO (C), Rohtak
55	U.O.No.P.S./TM/DQ/2 017/2932 dt 10.08.2017	Superintendent, District Jail, Narnaul. "For purchase of Prison Intimation Information System (KIOSK)"	30000	SDO (C), Narnaul
56	U.O.No.P.S./TM/DQ/2 017/2936 dt 10.08.2017	Superintendent, District Jail, Jhajjar. "For purchase of Prison Intimation Information System (KIOSK)"	30000	SDO (C), Jhajjar
57	U.O.No.P.S./TM/DQ/2 017/2940 dt 10.08.2017	Superintendent, District Jail,Gurugram. "For purchase of Prison Intimation Information System (KIOSK)"	30000	SDO (C), Gurugram
58	U.O.No.P.S./TM/DQ/2 017/2944 dt 10.08.2017	Superintendent, District Jail, Sonapat. "For purchase of Prison Intimation Information System (KIOSK)"	30000	SDO (C), Sonipat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
59	U.O.No.P.S./TM/DQ/2 017/2948 dt 10.08.2017	Superintendent, District Jail, Sirsa "For purchase of Prison Intimation Information System (KIOSK)"	30000	SDO (C), Sirsa
60	U.O.No.P.S./TM/DQ/2 017/2952 dt 10.08.2017	Superintendent, District Jail, Yamunanagar "For purchase of Prison Intimation Information System (KIOSK)"	30000	SDO (C), Yamunanagar
61	U.O.No.P.S./TM/DQ/2 017/2956 dt 10.08.2017	Superintendent, District Jail, Kanral "For purchase of Prison Intimation Information System (KIOSK)"	30000	SDO (C), Karnal
62	U.O.No.P.S./TM/DQ/2 017/2960 dt 10.08.2017	Superintendent, District Jail, Kaithal "For purchase of Prison Intimation Information System (KIOSK)"	30000	SDO (C), Kaithal
63	U.O.No.P.S./TM/DQ/2 017/3164 dt 01.09.2017	Gram Panchayat Ahar, Block Madlauda Distt. Panipat. "For completion of General Chaupal."	500000	BDPO, Madlauda
64	U.O.No.P.S./TM/DQ/2 017/3168 dt 01.09.2017	Gram Panchayat Nara, Block Madlauda Distt. Panipat. "For completion of Lahiya Harijan Chaupal."	500000	BDPO, Madlauda
65	U.O.No.P.S./TM/DQ/2 017/3172 dt 01.09.2017	Gram Panchayat Bhadar, Block Madlauda Distt. Panipat. (1) For completion of floor of Mela Ground for the use of general public (4.00 lac) (2) For complition of choti general chupal (5.00 lac)	900000	BDPO, Madlauda
66	U.O.No.P.S./TM/DQ/2 017/3176 dt 01.09.2017	Gram Panchayat Sodhapur, Block Madlauda Distt. Panipat. "For completion of Kashyap Chaupal."	500000	BDPO, Madlauda
67	U.O.No.P.S./TM/DQ/2 017/3594 dt 10.08.2017	Gram Panchayat Village-Kheri Sher Khan, Bloc Kalayat, Distt. Kaithal. "For completion of ambedkar bhawan.	300000	BDPO, Kalayat
68	U.O.No.P.S./TM/DQ/2 017/3598 dt 10.08.2017	Gram Panchayat Village-Kheri Sheru, Block & Distt. Kaithal. "For Renovation of Old Harijan Chaupal.	300000	BDPO, Kaithal
69	U.O.No.P.S./TM/DQ/2 017/3720 dt 23.10.2017	Lord Shiva Gaushala Samiti, Village Sahpur. Panipat (Regd. No.00138). "For const. of sheds and purchase of fodder."	500000	SDO (C), Panipat
70	U.O.No.P.S./TM/DQ/2 017/3724 dt 23.10.2017	Gram Panchayat-Village Kakoda, Block Israna, Distt. Panipat. "For const. of Nala from Govt. School to H/o Sh. Budh Ram."	700000	BDPO, Ishrana
71	U.O.No.P.S./TM/DQ/2 017/3728 dt 23.10.2017	Gram Panchayat-Village Bhalsi, Block Madlauda, Distt. Panipat. "For completion of Fhirni from H/o Balbir Master to H/o Sh. Ajit Pandit PWD Road via Govt. School."	700000	BDPO, Madlauda
72	U.O.No.P.S./TM/DQ/2 017/3732 dt 23.10.2017	Gram Panchayat-Village, Madlauda, Block Madlauda, Distt. Panipat. "For construction of Brahman Chaupal (Gyanan Pana)."	1500000	BDPO, Madlauda

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
73	U.O.No.P.S./TM/DQ/2 017/3736 dt 23.10.2017	Gram Panchayat-Village Naultha, Block Israna, Distt. Panipat. "For construction of boundary wall of Gaushala."	1100000	BDPO, Ishrana
74	U.O.No.P.S./TM/DQ/2 017/3740 dt 23.10.2017	Deputy Commissioner. Panipat. "For distribution of sweets and prizes to the cultural participants who participated in the cultural programme on Balmiki Jayanti at Arya P.G. College, Panipat (5.10.2017)."	21000	SDO (C), Panipat
75	U.O.No.P.S./TM/DQ/2 017/3743 dt 23.10.2017	Gram Panchayat-Village Mandi, Block Israna, Toni S/o Sh. Ram Krishan."	900000	BDPO, Ishrana
76	U.O.No.P.S./TM/DQ/2 017/3747 dt 23.10.2017	Gram Panchayat-Village Ahar, Block Israna, Distt.Panipat. "For construction of Dr. Bhim Rao Ambedkar Bhawan in village Ahar	1100000	BDPO, Ishrana
77	U.O.No.P.S./TM/DQ/2 017/3783 dt 26.10.2017	Government collage Israna through DeputyCollege, Commissioner, Panipat. "For renovation/ completion of building."	1100000	SDO (C), Panipat
78	U.O.No.P.S./TM/DQ/2 017/3787 dt 26.10.2017	Gram Panchayat-Naultha (Dugran Panchayat), Block Israna, Distt. Panipat. "For repair of Nai Samaj Chaupal."	300000	BDPO, Ishrana
79	U.O.No.P.S./TM/DQ/2 017/3791 dt 26.10.2017	Gram Panchayat-Bhandari, Block Madlauda, Distt. Panipat. "For const. of Saini Chaupal."	1000000	BDPO, Madlauda
80	U.O.No.P.S./TM/DQ/2 017/3795 dt 26.10.2017	Gram Panchayat-Thirana, Block Madlauda, Distt. Panipat. "For const. of Balmiki Chaupal."	1000000	BDPO, Madlauda
81	U.O.No.P.S./TM/DQ/2 017/3799 dt 26.10.2017	Gram Panchayat-Bhaupur, Block Israna, Distt.Panipat. "For const. of Balmiki Chaupal."	1000000	BDPO, Ishrana
82	U.O.No.P.S./TM/DQ/2 017/3803 dt 26.10.2017	Gram Panchayat-Rair Kalan, Block Madlauda, Distt. Panipat. "For const. of Balmiki Chaupal."	1000000	BDPO, Madlauda
83	U.O.No.P.S./TM/DQ/2 017/3807 dt 26.10.2017	Gram Panchayat village Sutana, Block Madlauda, Distt. Panipat. "For const. of Ror Chaupal."	1000000	BDPO, Madlauda
84	U.O.No.P.S./TM/DQ/2 017/3807 dt 26.10.2017	Gram Panchayat-Nara, Block Madlauda, Distt. Panipat. "For const. of Brahman Chaupal."	1500000	BDPO, Madlauda
85	U.O.No.P.S./TM/DQ/2 017/4060 dt 23.11.2017	Arihant Maha Mandal, Ratia, Distt. Fatehabad (Regd. No.1118). "For completion of shed for general public use."	100000	SDO (C), Ratia
86	U.O.No.P.S./TM/DQ/2 017/4080 dt 23.11.2017	Pranav Entertainers (Regd. No.121), Manimajra (UT) Chandigarh. "For the development of different cultural activities for the betterment of general public."	200000	SDO (C), Panchkula
87	U.O.No.P.S./TM/DQ/2 017/4088 dt 23.11.2017	Navurja Welfare Society, SA/07, 2nd Floor, Crown Plaza, Mathura Road, Faridabad (Regd. No.02417). "For the development of cultural/sports activities for the betterment of general public."	200000	SDO (C), Faridabad
88	U.O.No.P.S./TM/DQ/2 017/4040 dt 28.12.2017	Dr. B.R. Ambedkar Social Welfare Organisation (Regd. No.1020) Siwah, Distt., Panipat. "For renovation/ construction of Ambedkar building for public use."	1000000	SDO (C), Panipat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
89	U.O.No.P.S./TM/DQ/2 017/4068 dt 28.12.2017	Shri Jagat Guru Brahmanand Gaushala Village Kurana, Distt. Panipat (Regd. No. 179). "For const. of shed for Gaushala and purchase of fodder."	500000	SDO (C), Panipat
90	U.O.No.P.S./TM/DQ/2 017/4096 dt 28.12.2017	Gram Panchayat, Naultha Block Israna, Distt. Panipat. "For construction work of Parjapat Chaupal."	800000	BDPO, Ishrana
91	U.O.No.P.S./TM/DQ/2 017/4100 dt 28.12.2017	Gram Panchayat, Brahman Majra Block Israna, Distt. Panipat. "For construction of shed, repair of boundary wall of shamshan Ghat."	500000	BDPO, Ishrana
92	U.O.No.P.S./TM/DQ/2 017/4104 dt 28.12.2017	Principal, Govt. Senior Secondary School, Sithana, Distt. Panipat. "For distribution of sweets and prizes to the cultural participants who participated in the cultural programme at Govt. Sr. Secondary School, Sithana, Distt. Panipat."	21000	SDO (C), Panipat
93	U.O.No.P.S./TM/DQ/2 017/4048 dt 28.12.2017	Gram Panchayat Mardan Heri, Block Assand, Distt. Karnal. "For const. of Yatri Niwas for the use of general public."	500000	BDPO, Assandh
94	U.O.No.P.S./TM/DQ/2 017/4052 dt 28.12.2017	Arya Kanya Mahavidyalaya Gurukul. Mor Majra, Distt. Karnal. (Affiliated to K.U. KKR). "For (1) construction of Hostel Building (Rs.10.00 lac) (2) Purchase of sports items (Rs. 1.00 lac)	1100000	SDO (C), Assandh
95	U.O.No.P.S./TM/DQ/2 017/4076 dt 28.12.2017	Senior Citizens' Council Haryana. (Regd. No.1306), Karnal. "For renovation of building, purchase of furniture for office use and other expenses of office."	500000	SDO (C), Karnal
96	U.O.No.P.S./TM/DQ/2 017/4108 dt 28.12.2017	Gram Panchayat Bandrala, Block Assand, Distt. Karnal. "For repair/renovation of Rai Sikh Barat Ghar for the use of general public."	500000	BDPO, Assandh
97	U.O.No.P.S./TM/DQ/2 017/4056 dt 28.12.2017	Gram Panchayat Rodh, Block Safidon, 056 Distt. Jind. "For const. of IBP street from PWD road to Dera Sh. Jagtar Singh."	500000	BDPO, Safidon
98	U.O.No.P.S./TM/DQ/2 017/4092 dt 28.12.2017	Gram Panchayat Village Nidana, 092 Block & Distt. Jind. "For completion of Hall including purchase of sports instruments of stadium for the use of general public."	1000000	BDPO, Jind
99	U.O.No.P.S./TM/DQ/2 017/4044 dt 28.12.2017	Gram Panchayat-Pinhari Block 044 Barwala Distt. Hisar. construction of Main Gate of Govt. School."	800000	BDPO, Barwala
100	U.O.No.P.S./TM/DQ/2 017/4064 dt 28.12.2017	Shri Radha Krishan Gaushala and -064 017 Welfare Society, VPO Mirchpur Distt. Hisar., (Regd. No.HR12/2017/856). "For const. of shed for Gaushala and purchase of fodder."	500000	SDO (C), Narnaud
101	U.O.No.P.S./TM/DQ/2 017/4084 dt 28.12.2017	Shree Gandhi Harijan Sewa Ashram Society (Regd. No.72) Ghanipura (Rohtak). "For completion/renovation of building."	500000	SDO (C), Rohtak
102	U.O.No.P.S./TM/DQ/2 017/112 dt 10.01.2018	Haryana Dalit Avm Pichhara Varg Kalyan Association, Rohtak (Regd. No.221). "For const. of Dr. Bhim Rao Ambedkar Bhawan."	500000	SDO (C), Rohtak

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
103	U.O.No.P.S./TM/DQ/2 017/143 dt 10.01.2018	Navjyot Shiksha Samiti, Rohtak (Regd. No.HR-14-2015/01627). "For purchase of Computers/Furniture for Library."	300000	SDO (C), Rohtak
104	U.O.No.P.S./TM/DQ/2 017/120 dt 10.01.2018	Geeta Engineering College, Gohana Road, Naultha (Panipat) (No.CG-II/17/9318 DT.16.5.2017) (Affiliated to KUK & approved by AICTE). "For purchase of books & furniture for Library."	500000	SDO (C), Panipat
105	U.O.No.P.S./TM/DQ/2 017/128 dt 10.01.2018	Arya Girls Public School, Opposite Bus Stand GT Road, Panipat (Affiliated to CBSE Code No.530298). "For completion of rooms in new wing."	200000	SDO (C), Panipat
106	U.O.No.P.S./TM/DQ/2 017/136 dt 10.01.2018	Rajyoga Foundation, Thirana (Panipat) (Regd. No.3/1201). "For completion of building of Civil Dispensary for the use of general public."	1000000	SDO (C), Panipat
107	U.O.No.P.S./TM/DQ/2 017/147 dt 10.01.2018	Siddhartha International School, Samalkha, Distt. Panipat (CBSE Affiliation No.530179). "For purchase of Sports Equipments for the use of school students."	200000	SDO (C), Smalkha
108	U.O.No.P.S./TM/DQ/2 017/4072 dt 10.01.2018	Parkash Savera Educational and Charitable Trust, Sanoli Road, Panipat (Regd. No. 182/2009-10). "For renovation of building/purchase of material for the use of special children (Blind, Deaf & Dumb),"	251000	SDO (C), Panipat
109	U.O.No.P.S./TM/DQ/2 017/108 dt 10.01.2018	Bhagwan Valmiki Aasram Vikas Sabha Kapal Mochan, Bilaspur Distt. Yamuna Nagar. (Regd. No.00835). "For const. of Valmiki Dharamshala for public use."	1000000	SDO (C), Bilaspur
110	U.O.No.P.S./TM/DQ/2 017/116 dt 10.01.2018	Sports Promotion Society Panchkula, Head office :94, Sector-17, Panchkula (Regd. No.41/2010). "For development of various sports activities."	500000	SDO (C), Panchkula
111	U.O.No.P.S./TM/DQ/2 017/124 dt 10.01.2018	Gram Panchayat Puthi, Block Hansi. Distt. Hisar. "For renovation of General Chaupal Bada Darwaja Pana DiwanVillage Puthi."	200000	BDPO, Hansi
112	U.O.No.P.S./TM/DQ/2 017/132 dt 10.01.2018	Gram Panchayat Mitha Pur, Block Saha. Distt. Ambala. "For completion of hall near Shiv Mandir & repair of B/wall/Gate and earth filling etc."	150000	BDPO, Shah
113	U.O.No.P.S./TM/DQ/2 017/140 dt 10.01.2018	Deputy Commissioner, Sonapat. "For distribution of sweets and prizes to the cultural participation who participated in the cultural programme on Geeta Jayanti Celebration at Sonapat (2017)."	500000	SDO (C), Sonapat
114	U.O.No.P.S./TM/DQ/2 017/151 dt 10.01.2018	Dr. B.R. Ambedkar Welfare Society. Safidon Road, Jind, Regd. No.302/2014 "For completion of Hall of Bhawan for the use of general public."	500000	SDO (C), Jind
115	U.O.No.P.S./TM/DQ/2 017/238 dt 19.01.2018	Residential Welfare Association, Housing Board Colony, Madlauda, Distt. Panipat. (Regd. No.PNP 395/2014). "For maintenance and repair of Paver Blocks surrounding the Park of Housing Board Colony, Madlauda."	750000	SDO (C), Smalkha

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
116	U.O.No.P.S./TM/DQ/2 017/434 dt 21.02.2018	Deputy Commissioner. Kaithal, "For distribution of sweets and prizes to the cultural participants who participated in the cultural programme on Republic Day 26.1.2018 at Kaithal."	200000	SDO (C), Kaithal
117	U.O.No.P.S./TM/DQ/2 017/441 dt 21.02.2018	Kapisthal Nandi Gaushala, Kaithal, Behind new Bus Stand, Kaithal (Regd. No.1508). "For const. of shed and purchase of fodder."	200000	SDO (C), Kaithal
118	U.O.No.P.S./TM/DQ/2 017/437 dt 21.02.2018	Municipal Council, Gohana (Sonepat). "For completion/re-formation of Dr. Bhim Rao Ambedkar Chownk."	600000	SDO (C), Gohana
119	U.O.No.P.S./TM/DQ/2 017/445 dt 21.02.2018	Gram Panchayat Madlauda Block Madlauda Distt. Panipat. "For const. of street from H/o Sh. Mukesh Kumar to H/o Joginder Singh S/o Randhir Singh in hial Pana."	500000	BDPO, Madlauda
120	U.O.No.P.S./TM/DQ/2 017/449 dt 21.02.2018	Dr. Bhimrao Ambedkar Sabha (Regd. No. Regd. 20/2012-13) (Renewed No.76/2013-14) Narwana Distt. Jind. For completion of multipurpose Hall in Ambedkar Bhawan for the use of general public.	600000	SDO (C), Narwana
121	U.O.No.P.S./TM/DQ/2 017/453 dt 21.02.2018	Gau Sewa Samiti, Yog Marg Between two Rivers, Tohana Distt. Fatehabad (Regd. No.136/2010-11). "For const. of shed and purchase of fodder."	250000	SDO (C), Tohana
122	U.O.No.P.S./TM/DQ/2 017/720 dt 21.03.2018	Gram Panchayat Dharamgarh Block Madlauda Distt. Panipat. "For Completion/Construction of General Chaupal in Village Dharamgarh for the use of General public."	1500000	BDPO, Madlauda
123	U.O.No.P.S./TM/DQ/2 017/725 dt 21.03.2018	Gram Panchayat waisery Block Madlauda Distt. Panipat. "For Completion of Community Centre in village Waisery for the use of general public	1000000	BDPO, Madlauda
124	U.O.No.P.S./TM/DQ/2 017/729 dt 21.03.2018	Gram Panchayat Nara Block Madlauda Distt. Panipat. "For Construction of RCC Nala From village to Drain	2500000	BDPO, Madlauda
125	U.O.No.P.S./TM/DQ/2 017/733 dt 21.03.2018	Gram Panchayat Didwari, Block Israna Distt. Panipat "For Construction of RCC Nala from village pond to Drain	2500000	BDPO, Ishrana
126	U.O.No.P.S./TM/DQ/2 017/737 dt 21.03.2018	Gram Panchayat Madlauda Block Madlauda Distt. Panipat."For Completion/Construction of Vishavkarma Dharmshala in village Madlauda forthe use of general public	2100000	BDPO, Madlauda
127	U.O.No.P.S./TM/DQ/2 017/741 dt 21.03.2018	Gram Panchayat Madlauda Block Madlauda Distt. Panipat "For Completion of Punjabi Dharmshala in village Madlauda for the use of general Public	2000000	BDPO, Madlauda

Allocation of Discretionary Grants sanctioned by Finance Minister, Haryana, Chandigarh for the Financial year 2017-18.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. 01/FM/HRY/2017 dated 26.04.2017	Dr. Bhimrao Ambedkar Sabha, Narwana, Distt. Jind (Regd. No.20/2012-13). "For the const. of Ambedkar Bhawan and Hostel."	251000.00	SDO (C) Narwana
2	U.O.No. 04/FM/HRY/2017 dated 26.04.2017	Sanskriti Society For Art & Culture Development, Kurukshetra (Regd. No. HR 12 02129). "To organize promotion events, festivals, seminars, workshops for promotion of Haryana Culture and Cinema."	500000.00	SDO (C) Kurukshetra
3	U.O.No. 07/FM/HRY/2017 dated 26.04.2017	Shruti Vijnan Achayakulam Vill. Chhapra, Shahabadd Markanda, Kurukshetra. "For the construction of rooms."	1100000.00	SDO (C) Shahabad
4	U.O.No. 13/FM/HRY/2017 dated 26.04.2017	Hindu Shiksha Samiti, Sanskriti Bhawan, Kurukshetra (Regd. No.00436). "For the of building of Saria Devi GeetaVidhya uir, Rohana, Distt. Sonipat.	2100000.00	SDO (C) Kurukshetra
5	U.O.No. 16/FM/HRY/2017 dated 26.04.2017	Gita Niketan Awasiya Vidyalaya, Kurukshetra."For the const. of Hostel Building."	2100000.00	SDO (C) Kurukshetra
6	U.O.No. 10/FM/HRY/2017 dated 26.04.2017	Ankit Dhariwal Memorial Trust (Regd.) #486, Sector-20 Kaithal. "To purchase media production equipments amdetc."	500000.00	SDO (C) Kaithal
7	U.O.No. 19/FM/HRY/2017 dated 26.04.2017	Shri Shanti Sarup Sharma Memorial Educational & Charitable Trust, 2022, Guru Nanak Vihar, Sector 48C, Chandigarh. "For promotion of Literature & Art & culture."	250000.00	SDO (C) Panchkula
8	U.O.No. 22/FM/HRY/2017 dated 26.04.2017	Shri Ranjit Smarak Shanti Niketan Kanya Gurukul Lok Kala, Bahadurgarh, Jhajjar. "For the const. of additional rooms."	1100000.00	SDO (C) Bahadurgarh
9	U.O.No. 25/FM/HRY/2017 dated 26.04.2017	Arya Samaj Mandir, Multan Nagar, New Delhi. "For the renovation of community hall for the use of general public."	101000.00	Under Secy. (C.M. Cell-II) Haryana
10	U.O.No. 28/FM/HRY/2017 dated 03.05.2017	Dr. B.R. Ambedkar Welfare Committee, Kurukshetra. (Regd. No. 61). "For the construction of Ambedkar Bhavan and Hostel."	1100000.00	SDO (C) Kurukshetra
11	U.O.No. 31/FM/HRY/2017 dated 03.05.2017	Swami Amardev Vidyalay Trust (Regd. No. 183) Tehsil Pataudi, Distt. Gurugram. "For the construction of Auditorium."	2900000.00	SDO (C) Pataudi
12	U.O.No. 34/FM/HRY/2017 dated 15.05.2017	Sh. Joginder S/o Sh. Maha Singh, R/o Village Dhandlan, Distt. Jhajjar. "For the repair of house being poor."	200000.00	SDO (C) Jhajjar
13	U.O.No. 37/FM/HRY/2017 dated 15.05.2017	Panchkula Gaushala Trust (Production), Distt. Panchkula. For the purchase of fodder of cows."	110000.00	SDO (C) Panchkula
14	U.O.No. 40/FM/HRY/2017 dated 04.07.2017	Anmol Mahila Block Federation, Narnaund, Distt. Hisar. "For the purchase of various machinery of Common Facility Center for employment of SHGS (Self Help Group) Women."	500000.00	SDO (C) Narnaund

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
15	U.O.No. 43/FM/HRY/2017 dated 11.07.2017	Sh. Virender Singh S/o Sh. Ajit Singh, Vill. Sasroli, Tehsil Matanhail, Distt. Jhajjar. "For higher education being a poor."	100000.00	SDO (C) Jhajjar
16	U.O.No. 46/FM/HRY/2017 dated 21.07.2017	Shri Sanatan Dharam Sabha, 1352, Jawahar Colony, NIT Faridabad (Regd. No.HR/019/ 2014/01105). "For the construction of Dharamshala."	1100000.00	SDO (C) Faridabad
17	U.O.No. 49/FM/HRY/2017 dated 03.08.2017	Bajrang Ashram Sewa Samiti, Hansi, Distt. Hisar. "For the construction of hall for public use."	100000.00	SDO (C) Hansi
18	U.O.No. 52/FM/HRY/2017 dated 03.08.2017	Junior Chamber International India, Hansi, Distt. Hisar. "For the development of cultural activities."	100000.00	SDO (C) Hansi
19	U.O.No. 55/FM/HRY/2017 dated 17.08.2017	Balmiki Bhairav Samuday, V.P.O. Mathana, Tehsil Thanesar, Distt. Kurukshetra (Regd. No. HR/KKR/2013/00085). For the under construction of shed.)	428000.00	SDO (C) Thanesar
20	U.O.No. 58/FM/HRY/2017 dated 17.08.2017	Gurudwara Ek Onkar Sadh Sangat Sabha Moth Rangran. Narnaund, Distt. Hisar. "For the construction of Hall for public use."	500000.00	SDO (C) Narnaund
21	U.O.No. 64/FM/HRY/2017 dated 21.08.2017	Shri Radha Krishan Gaushala and Welfare Society, Vill. Mirchpur, Distt. Hisar (Regd. No. HR-12-2017-856). "For the construction of shed."	1100000.00	SDO (C) Narnaund
22	U.O.No. 61/FM/HRY/2017 dated 21.08.2017	Sri Sanatan Dharam Punjabi Ramlila Club Rohtak. (Regd.). "For the development of Cultural activities and for purchase of dresses and curtains."	250000.00	SDO (C) Rohtak
23	U.O.No. 70/FM/HRY/2017 dated 21.08.2017	Shri Prachin Ramlila Society (Local), Rohtak (Regd.). "For the of Cultural activities and for purchase of dresses and curtains."	500000.00	SDO (C) Rohtak
24	U.O.No. 73/FM/HRY/2017 dated 12.09.2017	Maharshi Dayanand University, Rohtak. "For the completion of Library building."	600000.00	SDO (C) Rohtak
25	U.O.No. 76/FM/HRY/2017 dated 03.10.2017	Shri Tula Ram Geeta Vidya Mandir, Pinangwan, Distt. Nuh. "For the completion of Library Building."	1100000.00	SDO (C) Nuh
26	U.O.No. 79/FM/HRY/2017 dated 15.11.2017	'Sarva Kalyan Dharmarth Nayas (Regd.) O/o 637 L, Model Town, Panipat. "For the construction of Arya Samaj Community Hall at Village Basai, Distt. Gurugram."	500000.00	SDO (C) Gurugram
27	U.O.No. 85/FM/HRY/2017 dated 16.11.2017	Jai Baba Mirchinath Gaushala, Kharbala, Distt. Hisar. "For the construction of shed."	500000.00	SDO (C) Narnaund
28	U.O.No. 97/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Khanda-Kheri, Distt. Hisar. "For the Construction of way (Path) to Kala S/o Sh. Jagan Singh Ki Dhani."	300000.00	SDO (C) Hansi
29	U.O.No. 97/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Khanda-Kheri, Distt. Hisar. "For the construction of way (Path) to Ajit S/o Sh. Raj Singh Ki Dhani."	200000.00	SDO (C) Hansi
30	U.O.No. 97/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Khanda-Kheri, Distt. Hisar. "For the construction of way (Path) to Sh. Vedpal Jangra Ki Dhani."	300000.00	SDO (C) Hansi

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
31	U.O.No. 97/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Khanda-Kheri, Distt. Hisar. "For the construction of way (Path) to Satbir S/o Sh. Maman Ki Dhani."	500000.00	SDO (C) Hansi
32	U.O.No. 97/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Khanda-Kheri, Distt. Hisar. "For the construction of way (Path) to Babli S/o Sh. Hari Prem Ki Dhani."	300000.00	SDO (C) Hansi
33	U.O.No. 97/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Khanda-Kheri, Distt. Hisar. "For the gonstruction of way (Path) to Karan S/o Sh. Thuthi Ki Dhani."	400000.00	SDO (C) Hansi
34	U.O.No. 97/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Khanda-Kheri, Distt. Hisar. "For the construction of way (Path) to Ajmer S/o Sh. Bhagat Singh Ki Dhani."	300000.00	SDO (C) Hansi
35	U.O.No. 101/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Khanda-Kheri, Distt. Hisar. "For the completion of Parshuram community centre."	2000000.00	SDO (C) Hansi
36	U.O.No. 101/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Khanda-Kheri, Distt. Hisar. "For the construction of Arya Samaj Bhawan."	1500000.00	SDO (C) Hansi
37	U.O.No. 101/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Khanda-Kheri, Distt. Hisar. "For the construction of way (path) to Sehtab S/o Sh. Munsha ki Dhani."	500000.00	SDO (C) Hansi
38	U.O.No. 101/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Khanda-Kheri, Distt. Hisar. "For the construction of way (path) to Bhola S/o Sh. Ramji Lal ki Dhani."	200000.00	SDO (C) Hansi
39	U.O.No. 101/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Khanda-Kheri, Distt. Hisar. "For the construction of way (path) to Samunder S/o Sh. Raghubir ki Dhani."	300000.00	SDO (C) Hansi
40	U.O.No. 101/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Khanda-Kheri, Distt. Hisar. "For the construction of way (path) to Ashok S/o Sh. Balraj ki Dhani."	300000.00	SDO (C) Hansi
41	U.O.No. 101/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Khanda-Kheri, Distt. Hisar. "For the construction of way (path) to Ajmer S/o Sh. Gopi ki Dhani."	500000.00	SDO (C) Hansi
42	U.O.No. 105/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Bhaklana, Distt. Hisar. "For the construction of way (path) from cremation ground to Ram Bhagat S/o Molar ki Dhani."	1000000.00	SDO (C) Hansi
43	U.O.No. 105/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Bhaklana, Distt. Hisar. "For the repair of School rooms."	300000.00	SDO (C) Hansi
44	U.O.No. 105/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Pali, Distt. Hisar. "For the repair of Balmiki Chaupal."	200000.00	SDO (C) Narnaund
45	U.O.No. 105/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Pali, Distt. Hisar. "For the repair of Harijan Chaupal."	300000.00	SDO (C) Narnaund
46	U.O.No. 105/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Petwar, Distt. Hisar. "For the completion of work of cremation ground."	200000.00	SDO (C) Narnaund
47	U.O.No. 105/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Petwar, Distt. Hisar. "For the completion of work of Gopal Panna Chaupal."	1000000.00	SDO (C) Narnaund
48	U.O.No. 105/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Rajpura, Distt. Hisar. "For the repair of Dhanak Chaupal."	500000.00	SDO (C) Narnaund

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
49	U.O.No. 105/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Rajpura, Distt. Hisar. "For the repair of Samanya Chaupal."	300000.00	SDO (C) Narnaund
50	U.O.No. 105/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Sisar, Distt. Hisar. "For the construction of way (path) from Main road to Jai Bhagwan S/o Sh. Bharat Singh."	600000.00	SDO (C) Hansi
51	U.O.No. 105/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Datta, Distt. Hisar. "For the repair of Harijan Chaupal."	500000.00	SDO (C) Hansi
52	U.O.No. 105/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Datta, Distt. Hisar. "For the repair of Shanshi Chaupal."	500000.00	SDO (C) Hansi
53	U.O.No. 115/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Ugalan, Distt. Hisar. "For the construction of Dhanak Chaupal."	1000000.00	SDO (C) Hansi
54	U.O.No. 115/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Kheri Rangran, Distt. Hisar. "For completion of Mukhya Chaupal."	500000.00	SDO (C) Hansi
55	U.O.No. 115/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Narnaund, Distt. Hisar. "For the construction of rooms in Guru Daronacharya Wrestling Hall."	200000.00	SDO (C) Narnaund
56	U.O.No. 115/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Narnaund, Distt. Hisar. "For the completion of Maharishi Balmiki Chaupal."	500000.00	SDO (C) Narnaund
57	U.O.No. 115/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Narnaund, Distt. Hisar. "For the construction of streets from the house of Shishpal Saini to Master Satpal Budana."	500000.00	SDO (C) Narnaund
58	U.O.No. 115/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Narsaid, Distt. Hisar. "For the construction of streets from the house of Fakir Chand to house of Sh. Ramniwas S/o Sh. Mange Ram (street of Shani Hospital)."	500000.00	SDO (C) Narnaund
59	U.O.No. 115/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Gurana, Distt. Hisar. "For the repair of Harijan Chaupal."	300000.00	SDO (C) Hansi
60	U.O.No. 115/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Lohari Ragho, Distt. Hisar. "For the completion of new Chaupal."	500000.00	SDO (C) Narnaund
61	U.O.No. 115/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Lohari Ragho, Distt. Hisar. "For the completion of work of Nai Chaupal."	300000.00	SDO (C) Narnaund
62	U.O.No. 115/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Mirchpur, Distt. Hisar. "For the completion of Shaheed Bhagat Singh Wrestling Hall."	1000000.00	SDO (C) Narnaund
63	U.O.No. 123/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Kheri Jalab, Distt. Hisar. "For the repair of Harijan Chaupal."	500000.00	SDO (C) Narnaund
64	U.O.No. 123/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Bass Badshahpur, Distt. Hisar. "For the completion of Chaupal Bagarh Thola."	1000000.00	SDO (C) Hansi
65	U.O.No. 123/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Kapro, Distt. Hisar. "For the repair of Harijan Chaupal Sajjan Panna."	200000.00	SDO (C) Narnaund
66	U.O.No. 123/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Kapro, Distt. Hisar. "For the completion of work of Balmiki Chaupal."	500000.00	SDO (C) Narnaund
67	U.O.No. 123/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Koth Khurd, Distt. Hisar. "For the construction of street in Middle School from Main Gate to Building."	500000.00	SDO (C) Narnaund

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
68	U.O.No. 123/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Masudpur, Distt. Hisar. "For the construction of Pond Drainage."	1500000.00	SDO (C) Hansi
69	U.O.No. 123/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Mirchpur, Distt. Hisar. "For the repair of Ravi Dass Chaupal (Nahar Panna)."	500000.00	SDO (C) Narnaund
70	U.O.No. 123/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Mirchpur, Distt. Hisar "For the repair of Chakwan Panna Chaupal."	500000.00	SDO (C) Narnaund
71	U.O.No. 123/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Singhwa Khass, Distt. Hisar. "For the completion of Balmiki Chaupal."	500000.00	SDO (C) Hansi
72	U.O.No. 123/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Singhwa Khass, Distt. Hisar. "For the repair of Pulhan Panna Chaupal."	500000.00	SDO (C) Hansi
73	U.O.No. 123/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Sindhar, Distt. Hisar. "For the repair of Dhanak Chaupal."	200000.00	SDO (C) Hansi
74	U.O.No. 123/FM/HRY/2017 dated 01.12.2017	Gram Panchayat, Sindhar, Distt. Hisar. "For the repair of Harijan Chaupa! (Bass Panna)."	300000.00	SDO (C) Hansi
75	U.O.No. 82/FM/HRY/2017 dated 16.11.2017	Smt. Pooja wife of Late Sh. Sachin, Ward No. 17, Hallu Mohalla, Balmiki Basti, Bhiwani. To compensate Smt. Pooja wife of Late Sh. Sachin due to accident death."	100000.00	SDO (C) Bhiwani
76	U.O.No. 88/FM/HRY/2017 dated 27.11.2017	Shaheed Sardar Bhagat Singh Vuva Club & Seva Samiti, Community Center, Brahamanwas, Basantpur, Distt. Rohtak (Regd. No. 01733). "For the purchase of clothes, books and medicines for poor children."	200000.00	SDO (C) Rohtak
77	U.O.No. 91/FM/HRY/2017 dated 27.11.2017	Maa Beri Wali Charitable and Welfare Trust India, V.P.O. Titoli, Distt. Rohtak. For the construction of Indoor Sports Hall."	500000.00	SDO (C) Rohtak
78	U.O.No. 94/FM/HRY/2017 dated 27.11.2017	Deen Bandhu Sir Chhotu Ram Dharmshala Society, Bahadurgarh, (Regd. No. 00533), Distt. Jhajjar. "For the construction of Rooms."	2100000.00	SDO (C) Bahadurgarh
79	U.O.No. 135/FM/HRY/2017 dated 13.12.2017	Smast Ambedkarwadi Samaj Sabha, Hansi, Distt. Hisar (Regd. 1916). "For the construction of Dr.B.R.Ambedkar Hostel."	1000000.00	SDO (C) Hansi
80	U.O.No. 142/FM/HRY/2017 dated 01.01.2018	Gram Panchayat, Gamra, Distt. Hisar. "For the construction of pavement of streets & other works of village."	500000.00	SDO (C) Narnaund
81	U.O.No. 145/FM/HRY/2017 dated 03.01.2018	The Prabandhkarni Committee, Shree 1008. Bhagwan Pasarnvath Digamber Jain Atishaya Kshetra, Hansi. "For the construction of Hall for public use."	1100000.00	SDO (C) Hansi
82	U.O.No. 148/FM/HRY/2017 dated 17.01.2018	Bharat Vikas Parishad Branch office 1211/5, Vipul Fashion, Nai Gali, Partap Tokies Road, Rohtak- 124001, Distt. Rohtak. "For providing medicines to the poor patients,"	250000.00	SDO (C) Rohtak
83	U.O.No. 151/FM/HRY/2017 dated 17.01.2018	V Arya Samaj Mandir, Gari Ajima, Distt. Hisar." For construction of Hall for public use."	500000.00	SDO (C) Narnaund
84	U.O.No. 154/FM/HRY/2017 dated 30.01.2018	Jat Sabha, Hansi,(Regd. No. HR/ 012/ 2015/ 01154) District Hisar. "For the construction of Building for public use."	1100000.00	SDO (C) Hansi

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
85	U.O.No. 157/FM/HRY/2017 dated 23.02.2018	Baba Barkhu Ram Sports Education & Welfare Society (Regd.), VPO Kharkan, Distt. Kaithal. "For the construction of shed/pavement of streets."	500000.00	SDO (C) Guhla
86	U.O.No. 176/FM/HRY/2017 dated 08.03.2018	Gram Panchayat, Kapro, Distt. Hisar. "For the purchase of fodder of Cows."	1100000.00	SDO (C) Narnaund
87	U.O.No. 176/FM/HRY/2017 dated 08.03.2018	Gram Panchayat, Kapro, Distt. Hisar. "For the construction of wrestling hall (Hawa Singh Wrestler."	1000000.00	SDO (C) Narnaund
88	U.O.No. 176/FM/HRY/2017 dated 08.03.2018	Gram Panchayat, Narnaund, Distt. Hisar. "For the pavement of streets from Bashau Lohan to Vinod Lohan, Sardar Basti."	1234000.00	SDO (C) Narnaund
89	U.O.No. 176/FM/HRY/2017 dated 08.03.2018	Gram Panchayat, Narnaund, Hisar. "For the repair of General Choupal, Thalla Panna."	500000.00	SDO (C) Narnaund
90	U.O.No. 176/FM/HRY/2017 dated 08.03.2018	Gram Panchayat, Narnaund, Distt. Hisar. "For the repair of Bharaman Choupal, Pad Panna."	300000.00	SDO (C) Narnaund
91	U.O.No. 176/FM/HRY/2017 dated 08.03.2018	Gram Panchayat, Narnaund, Distt. Hisar. "For pavement of streets from the house of Rajbir to Dharambir S/o Khan, Moth Roda."	445000.00	SDO (C) Narnaund
92	U.O.No. 176/FM/HRY/2017 dated 08.03.2018	Gram Panchayat, Narnaund, Distt. Hisar. "For pavement of streets from the house of Bhan Bhaini wala to Pala Lohar, Moth Roda."	655000.00	SDO (C) Narnaund
93	U.O.No. 139/FM/HRY/2017 dated 22.12.2017	Maharishi Daynand Arsh Gurukul & Gaushala, Bhadas, Distt. Mewat at Nuh. " For the construction of shed & purchase of fodder for cows."	500000.00	SDO (C) Ferozepur Jhirka
94	U.O.No. 181/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Data, Distt. Hisar. "For repair Sadhu Chopal, Koth Panna."	300000.00	SDO (C) Hansi
95	U.O.No. 181/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Data, Distt. Hisar. "For Pavement of Street from the house of Sh. Krishan S/o Sh. Lal Chand to house of Sh. Pala S/o Sh. Ranbir."	400000.00	SDO (C) Hansi
96	U.O.No. 181/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Gurana, Distt. Hisar. "For Pavement of Street from Ambedkar Bhawan to Sh. Ravidas Mandir upto Phirni."	800000.00	SDO (C) Hansi
97	U.O.No. 181/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Susai, Distt. Hisar. "For Pavement of Street from the house of Master Ramchander to Main Road."	900000.00	SDO (C) Hansi
98	U.O.No. 181/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Sindhar, Distt. Hisar. "For Pavement of Street from the house of Kaja S/o Sh. Nafe Singh to Main Road."	800000.00	SDO (C) Hansi
99	U.O.No. 181/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Khanpur, Distt. Hisar. "For Pavement of house of Sh. Mewa S/o Sh. Chhaju Ram to Data Road."	700000.00	SDO (C) Hansi
100	U.O.No. 181/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Dharam Kheri, Distt. Hisar. "For Pavement of Street from house of Sh.Suresh S/o Sh. Devi Ram to main Road."	200000.00	SDO (C) Hansi

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
101	U.O.No. 181/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Sisar, Distt. Hisar. "For Pavement of Street from the house of Sh. Sanjay S/o Sh. Surat Singh to Main Road."	600000.00	SDO (C) Hansi
102	U.O.No. 191/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Kapro, Distt. Hisar. "For Pavement of Street from Sh. Ramphal S/o Sh. Aatru to Sajan Chowk."	1000000.00	SDO (C) Narnaund
103	U.O.No. 191/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Kheri Jalab, Distt. Hisar. "For Pavement of Street from Main Road to House of Sh. Deepu S/o Sh. Maha Singh."	550000.00	SDO (C) Narnaund
104	U.O.No. 191/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Kheri Lochab, Distt. Hisar. "For Pavement of Street from the house of Master Dharam Pal to Sh. Mahavir S/o Shri Jogi Ram."	500000.00	SDO (C) Narnaund
105	U.O.No. 191/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Kagsar, Distt. Hisar. "For Pavement of Street from the house of Sh. Mukesh Sharma to Kagsar Road."	100000.00	SDO (C) Narnaund
106	U.O.No. 191/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Majra, Distt. Hisar. "For construction work from main Chopal to Berwal Panna."	500000.00	SDO (C) Narnaund
107	U.O.No. 191/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Majra, Distt. Hisar. "For Pavement of Street from Sh. Ajit S/o Bheera to the house of Sh. Diverder."	350000.00	SDO (C) Narnaund
108	U.O.No. 191/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Singhwa Khas, Distt. Hisar. "For Pavement of Street from house of Sh. Todar to the house of Sh. Ashok S/o Sh. Satbir."	200000.00	SDO (C) Hansi
109	U.O.No. 191/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Mohla, Distt. Hisar. "For Pavement of Street from house of Sh. Parkash to the house of Sh. Azad."	700000.00	SDO (C) Hansi
110	U.O.No. 202/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Sisai Bolan, Distt. Hisar. "For Pavement of Street from Balwan S/o Sh. Suba to house of Ishwar S/o Sh. Chandu."	400000.00	SDO (C) Hansi
111	U.O.No. 202/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Sisa. Bolan, Distt. Hisar. For Pavement of Street from Chopal to Sh. Dharma Harijan."	400000.00	SDO (C) Hansi
112	U.O.No. 202/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Bhaklana, Distt. Hisar. "For Pavement of Street from the house of Rajesh S/o Sh. Mala Ram to Main Road."	450000.00	SDO (C) Hansi
113	U.O.No. 202/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Petwar, Distt. Hisar. "For water line from canal to pond of Goga Peer."	400000.00	SDO (C) Narnaund
114	U.O.No. 202/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Rajthal, Distt. Hisar. "For pavement of Street from the house of Surjmal Godara to Kagsar Road."	300000.00	SDO (C) Narnaund
115	U.O.No. 202/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Rajthal, Distt. Hisar. "For pavement of Street from house of sh. Bijender S/o i Singh to Masudpur Minor."	150000.00	SDO (C) Narnaund
116	U.O.No. 202/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Sisar, Distt. Hisar. "For pavement of Street from house of Sh. Umed S/o Bholar to house of Sh. Satbir S/o Sh. Surat Singh."	800000.00	SDO (C) Hansi

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
117	U.O.No. 202/FM/HRY/2017 dated 19.03.2018	Gram Panchayat, Gabbi Nagar, Distt. Hisar. "For pavement of Street from house of Sh. Krishan S/o Bhaga to house of Sh. Dharambir	226000.00	SDO (C) Narnaund

Allocation of Discretionary Grants sanctioned by Shri Karan Dev Kamboj Minister of State, Food & Supply Deptt., Haryana, Chandigarh for the financial year 2017-18.				
Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.Sr. Secy /MOS (F&S)-2017/61 dt. 11.04.2017	Sarpanch, Gram Panchayat, Village Kunjpura, Tehsil-Indri, Distt. Karnal. "For the completion of Satsang Bhawan Community Hall for public use."	2,50,000/-	SDO(C) Indri.
2	U.O.No.Sr. Secy /MOS (F&S)-2017/1 dt. 11.04.2017	President, Gurudwara Committee, Village Indri, Distt. Karnal. "For the completion of Community Hall for public use."	5,00,000/-	SDO(C) Indri.
3	U.O.No.Sr. Secy /MOS (F&S)-2017/5 dt. 11.04.2017	Sarpanch, Gram Panchayat, Village Badagaon, Tehsil & Distt. Karnal. "For the completion of Community Hall Ramlila Bhawan for public use."	20,00,000/-	SDO(C) Karnal
4	UO.No Sr. Secy /MOS (F&S)-2017/37 dt. 11.04.2017	Sarpanch, Gram Panchayat, Village Taprana, Tehsil-Indri, Distt. Karnal. "For the purchase of Gym items."	10000/-	SDO(C) Indri.
5	U.O.No.Sr. Secy /MOS (F&S)-2017/57 dt. 11.04.2017	President, Arya Samaj, Village Gharaunda, Distt. Karnal. "For the completion of Arya Samaj Dharamshala Building for public use."	5,00,000/-	SDO(C) Karnal
6	U.O.No. Sr. SecyMOS (F&S)-2017/65 dt. 11.04.2017	Rajesh Kumar S/o Ramkishan, Village Kunjpura, Tehsil-Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	1,00,000/-	SDO(C) Indri.
7	U.O.No.Sr. Secy /MOS (F&S)-2017/73 dt. 20.04.2017	Anjesh Kumari W/o Lt. Sh. Isham Singh, Village Kamalpur Roran, Tehsil-Indri, Distt. Karnal. "For financial assistance for the treatment of ailment being poor."		SDO(C) Indri.
8	U.O.No.Sr. Secy /MOS (F&S)-2017/77 dt. 20.04.2017	Pankaj Sharma S/o Mulakh Raj, Village Kunjpura, Tehsil-Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	45,000/-	SDO(C) Indri.
9	UO.No Sr. Secy /MOS (F&S)-2017/13 dt. 11.04.2017	President Gaushala Mathana Chowki, Kurukshetra. "For the purchase of fodder."	5,00,000/-	SDO(C) Kurukshe
10	UO No Sr. Secy /MOS (F&S)-2017/29 dt. 11.04.2017	President, Old Age Home, Kurukshetra. "For the completion of old age home building."	5,00,000/-	SDO(C) Kurukshe
11	U.O.No. Sr. Secy /MOS (F&S)-2017/9 dt. 11.04.2017	President, Shaheed Udham Singh Memorial Bhawan Society, Sector 44-C, Chandigarh. "For the completion of Shaheed Udham Singh Memorial Bhawan Building."	5,00,000/-	SDO(C) Panchkul
12	UO No Sr. Secy /MOS (F&S)-2017/17 dt. 11.04.2017	President, Haryana Archery Society (Regd. No. 02404), Sector-14, Rohtak. "For improving the sports activities."	5,00,000/-	SDO(C) Rohtak
13	U.O.No Sr. Secy /MOS (F&S)-2017/49 dt. 11.04.2017	Deputy Commissioner, Yamuna Nagar. "For the prize of Republic Day function."	1,00,000/-	SDO(C) Yamuna I
14	U.O.No.Sr. Secy /MOS (F&S)-2017/21 di. 11.04.2017	President, Gujjar Kanya Gurukul Sansthan Village Devdhar, Distt. Yamuna Nagar. "For the completion of Gurukul building."	11,00,000/-	SDO(C) Yamuna I
15	U.O.No.Sr. Secy /MOS (F&S)-2017/41 dt. 11.04.2017	Principal, Shrimad Updeshak Mahavidhalaya, Village Shadipur, Distt. Yamuna Nagar. "For the completion of school building."	5,00,000/-	SDO(C) Yamuna I

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
16	U.O.No.Sr.Secy/MOS (F&S)-2017/45 dt. 11.04.2017	DAV Public School, Yamuan Nagar. "For the promotion of cultural activities."	21,000/-	SDO(C) Yamuna I
17	U.O.No.Sr.Secy/MOS (F&S)-2017/25 dt. 11.04.2017	Sarpanch, Gram Panchayat, Village Sangroli, Distt. Kaithal. "For the purchase of sports items (Kabaddi Match)."	2,00,000/-	SDO(C) Kaithal
18	U.O.No.Sr.Secy/MOS (F&S)-2017/33 dt. 11.04.2017	President, Shaheed Bhagat Singh Sports Society (Regd.00740) village Safidon, Distt. Jind. "For improving the sports activities."	3,00,000/-	SDO(C) Jind
19	U.O.No.Sr.Secy/MOS (F&S)-2017/53 dt. 11.04.2017	Principal, Guru Droyacharya Group of Institute, Village Bhuna, Fatehabad. "For purchase of sports items & cultural activities."	5,00,000/-	SDO(C) Fatehaba
20	U.O.No.Sr.Secy/MOS (F&S)-2017/69 dt. 11.04.2017	President, Mukhya Dera Baba Bhuman Shah, Village Bhuman Shah, Distt. Sirsa. "For the completion of community Hall for public use."	11,00,000/-	SDO(C) Sirsa
21	U.O.No.Sr.Secy/MOS (F&S)-2017/81 dt. 31.05.2017	Kapil Dev S/o Sarwan Singh, Village Landora, Indri, Distt. Karnal. "For financial assistance for the purchase of E-Rickshaw being handicapped & being poor."	1,10,000/-	SDO(C) Indri.
22	U.O.No.Sr.Secy/MOS (F&S)-2017/85 dt. 31.05.2017	Dearbara Singh S/o Kartar Singh, Village Kurali, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	1,00,000/-	SDO(C) Indri.
23	U.O.No.Sr.Secy/MOS (F&S)-2017/89 dt. 31.05.2017	Manoh Kumar S/o Khem Chand, Village Kalsora, Indri, Distt. Karnal. "For financial assistance for the purchase of handicapped scooter being handicapped & being poor."	50,000/-	SDO(C) Indri.
24	U.O.No.Sr.Secy/MOS (F&S)-2017/97 dt. 31.05.2017	Kulwinder Singh S/o Ranjit Singh, Village Dhanora Jagir, Indri, Distt. Karnal. "For financial assistance for the purchase of handicapped scooter being handicapped & being poor."	50,000/-	SDO(C) Indri.
25	U.O.No.Sr.Secy/MOS (F&S)-2017/101 dt. 31.05.2017	Mamta W/o Rampal, Village Badapur, Indri, Distt. Karnal. " For financial assistance for the repair of house being poor."	1,00,000/-	SDO(C) Indri.
26	U.O.No.Sr.Secy/MOS (F&S)-2017/105 dt. 31.05.2017	Surender Pal S/o Blabir Pal, Village Kurali, Indri, Distt. Karnal. " For financial assistance for the treatment of aliment being poor."	1,00,000/-	SDO(C) Indri.
27	U.O.No.Sr.Secy/MOS (F&S)-2017/109 dt. 31.05.2017	Debo Rani W/o Late Sh. Rafikdin, Village Dhanokheri, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	1,20,000/-	SDO(C) Indri.
28	U.O.No.Sr.Secy/MOS (F&S)-2017/113 dt. 31.05.2017	Sanjay Kumar S/o Sh. Sewa Singh, Village Matak Majri, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	40,000/-	SDO(C) Indri.
29	U.O.No.Sr.Secy/MOS (F&S)-2017/117 dt. 31.05.2017	Santosh W/o Rajender, Village Badagaon, Indri, Distt. Karnal. " For financial assistance for the treatment of aliment of her husband being poor."	25,000/-	SDO(C) Indri.
30	U.O.No.Sr.Secy/MOS (F&S)-2017/121 dt. 31.05.2017	Bimla W/o Late Sh. Wazir Chand, Ward No. 10, Gudda, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	20,000/-	SDO(C) Indri.

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
31	U.O.No.Sr.Secy/MOS (F&S)-2017/125 dt. 31.05.2017	Papinder Kumar S/o Sh. Ranjeet Singh, Village Shahpur, Indri, Distt. Karnal. " For financial assistance for the treatment of alimant being poor."	50,000/-	SDO(C) Indri.
32	U.O.No.Sr.Secy/MOS (F&S)-2017/129 dt. 31.05.2017	Seema W/o Sh. Balwinder Sumar, Village Kunjpura, Distt. Karnal. "For financial assistance for the repair of house being poor."	20,000/-	SDO(C) Indri.
33	U.O.No.Sr.Secy/MOS (F&S)-2017/133 dt. 31.05.2017	Anil Kumar S/o Sh. Mam Chand, Village Kamalpur Gadariyan, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	20,000/-	SDO(C) Indri.
34	U.O.No.Sr.Secy/MOS (F&S)-2017/137 dt. 31.05.2017	Shanti Devi W/o Sh. Soma, Village Dabkoli Kalan, Indri, Distt. Karnal. "For financial assistance for the purchase of books, shoes, clothes for childern being poor."	25,000/-	SDO(C) Indri.
35	U.O.No.Sr.Secy/MOS (F&S)-2017/141 dt. 31.05.2017	Naresh Kumar S/o Sh. Sher Singh, Village Nandi Khalsa, Indri, Distt. Karnal. "For financial assistance for the purchase of books, shoes, clothes for childern being poor."	25,000/-	SDO(C) Indri.
36	U.O.No.Sr.Secy/MOS (F&S)-2017/153 dt. 31.05.2017	Sarpanch, Gram Panchayat, Village Naurta, Indri, Distt. Karnal. "For the purchase of sports items."	50,000/-	SDO(C) Indri.
37	U.O.No.Sr.Secy/MOS (F&S)-2017/93 dt. 31.05.2017	Sourav S/o Anil Kumar, Village Radaur (Mata Mohalla) Distt. Yamuna Nagar. " For financial assistance for the treatment of ailment being poor."	50,000/-	SDO(C) Radaur.
38	U.O.No.Sr.Secy/MOS (F&S)-2017/149 dt. 31.05.2017	Mohan Lal S/o Leelu Ram, Village Sandhala, Radaur, Distt. Yamuna Nagar. " For financial assistance for the treatment of ailment of wife being poor."	40,000/-	SDO(C) Radaur.
39	U.O.No.Sr.Secy/MOS (F&S)-2017/157 dt. 03.07.2017	Dhanpat Prajapat S/o Sh. Babu Ram, Village Ghari Jattan, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	20,000/-	SDO(C) Indri.
40	U.O.No.Sr.Secy/MOS (F&S)-2017/161 dt. 03.07.2017	Madan Lal S/o Sh. Dilla Ram, Village Khanpur, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	20,000/-	SDO(C) Indri.
41	U.O.No.Sr.Secy/MOS (F&S)-2017/165 dt. 03.07.2017	Neelam W/o Sandeep, Village Phoosgarh, Indri, Distt. Karnal. "For financial assistance for the treatment of alimant for her husband being poor."	20,000/-	SDO(C) Indri.
42	U.O.No.Sr.Secy/MOS (F&S)-2017/169 dt. 03.07.2017	Raju S/o Sh. Indra, Village Janesaro, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	20,000/-	SDO(C) Indri.
43	U.O.No.Sr.Secy/MOS (F&S)-2017/177 dt. 03.07.2017	Dharambir S/o Hukum Chand, Village Badagaon, Indri, Distt. Karnal. "For financial assistance for the purchase of handicapped scooter being 100% handicapped & being poor."	50,000/-	SDO(C) Indri.
44	U.O.No.Sr.Secy/MOS (F&S)-2017/193 dt. 03.07.2017	Pawan Kumar S/o Sh Jai Singh, Village Dhano Kheri, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	50,000/-	SDO(C) Indri.

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
45	U.O.No.Sr.Secy/MOS (F&S)-2017/197 dt. 03.07.2017	Ruchika Bansal W/o Sh. Sandeep Bansal, Gulab Colony, Taraori, Distt. Karnal. "For financial assistance for the repair of house being poor."	30,000/-	SDO(C) Taraori.
46	U.O.No.Sr.Secy/MOS (F&S)-2017/201 dt. 03.07.2017	Ravi S/o Sindhasan, Khera Colony, Karnal. "For financial assistance for thr repair of house being poor."	30,000/-	SDO(C) Karnal.
47	U.O.No.Sr.Secy/MOS (F&S)-2017/217 dt. 19.07.2017	President, Saini Sabha (Regd.) VPO, Indri, Distt. Karnal. "For the completion of Saini Sabha dharamshala for public use."	10,00,000/-	SDO(C) Indri.
48	U.O.No.Sr.Secy/MOS (F&S)-2017/221 dt. 19.07.2017	Sarpanch, Gram Panchayat, Village Garhi Birbal, Indri, Distt. Karnal. "For the completion of Bhim Rao Ambedkar Jayanti Bhawan for publice use."	5,00,000/-	SDO(C) Indri.
49	U.O.No.Sr.Secy/MOS (F&S)-2017/229 dt. 19.07.2017	Sarpanch, Gram Panchayat, Village Kheri Mann Singh, Indri, Distt. Karnal. "For the completion of Crimination Ground Shed & Boundary Wall."	5,00,000/-	SDO(C) Indri.
50	U.O.No.Sr.Secy/MOS (F&S)-2017/233 dt. 19.07.2017	Sarpanch, Gram Panchayat, Village Janesaro, Indri, Distt. Karnal. "For the completion of Barat Ghar for public use."	5,00,000/-	SDO(C) Indri.
51	U.O.No.Sr.Secy/MOS (F&S)-2017/237 dt. 19.07.2017	Sarpanch, Gram Panchayat, Village Rasulpur, Indri, Distt. Karnal. "For the completion of Streets & development works."	5,00,000/-	SDO(C) Indri.
52	U.O.No.Sr.Secy/MOS (F&S)-2017/241 dt. 19.07.2017	Sarpanch, Gram Panchayat, Village Naurta, Indri, Distt. Karnal. "For the completion of Streets & development works."	5,00,000/-	SDO(C) Indri.
53	U.O.No.Sr.Secy/MOS (F&S)-2017/245 dt. 19.07.2017	Sarpanch, Gram Panchayat, Village Gangar, Indri, Distt. Karnal. "For the completion of Phirni Main road to Kadam Singh House."	5,00,000/-	SDO(C) Indri.
54	U.O.No.Sr.Secy/MOS (F&S)-2017/249 dt. 19.07.2017	Sarpanch, Gram Panchayat, Village Manak Majra, Indri, Distt. Karnal. "For the completion of Community Centre for public use."	5,00,000/-	SDO(C) Indri.
55	U.O.No.Sr.Secy/MOS (F&S)-2017/253 dt. 19.07.2017	Sarpanch, Gram Panchayat, Village Beer Bhadson, Indri, Karnal. "For the completion of Streets & development works."	5,00,000/-	SDO(C) Indri.
56	U.O.No.Sr.Secy/MOS (F&S)-2017/257 dt. 19.07.2017	Sarpanch, Gram Panchayat, Village Garhi Gujrn, Indri, Karnal. "For the completion of Panchayat Ghar for public use."	7,00,000/-	SDO(C) Indri.
57	U.O.No.Sr.Secy/MOS (F&S)-2017/261 dt. 19.07.2017	Sarpanch, Gram Panchayat, Village Japti Chhapara, Indri, Karnal. "For the completion of Street (Bhura Wali Street)."	5,00,000/-	SDO(C) Indri.
58	U.O.No.Sr.Secy/MOS (F&S)-2017/273 dt. 19.07.2017	Rajesh Kumar S/o Chudiya Ram Ward No. 12, Village Gudda, Indri, Karnal. "For financial assistance for the repair of house being poor."	1,00,000/-	SDO(C) Indri.
59	U.O.No.Sr.Secy/MOS (F&S)-2017/181 dt. 03.07.2017	Sarpanch, Gram Panchayat, Village Jaun No. 02, Distt. Sonapat. "For the copmletion of Shiv Mandir Street."	1,00,000/-	SDO(C) Sonapat.

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
60	U.O.No.Sr.Secy/MOS (F&S)-2017/185 dt. 03.07.2017	president, Vedic Gyan Yog Mahavidhalaya, Arya Samaj Mandir, Village Jaun, Distt. Sonapat (Regd. NO. 3579). "For the completion of Vedic Gyan Yog Mahavidhalaya Building."	5,51,000/-	SDO(C) Sonapat.
61	U.O.No.Sr.Secy/MOS (F&S)-2017/173 dt. 03.07.2017	D.A.V. College for Girl, Village Yamuna Nagar, Distt. Yamuna Nagar (Affiliation No. CBR/2007/8368). "For the completion of college building."	5,00,000/-	SDO(C) Y/Nagar.
62	U.O.No.Sr.Secy/MOS (F&S)-2017/189 dt. 03.07.2017	President, District Bar Association, Village Jagadhari, Distt. Yamuna Nagar (Regd. No. DBAJ-36). "For the purchase of Computer with Printer, CCTV Camera for E-Library and Roof repair of lawyer's Chambers building."	10,00,000/-	SDO(C) Jagadhari
63	U.O.No.Sr.Secy/MOS (F&S)-2017/225 dt. 19.07.2017	President, Shaheed Udham Singh Kamboj Charitable Dharamshala Sabha (Regd. No. 783) VPO, Kapalmochan (Bilaspur), Distt. Y/Nagar. "For the completion of Shaheed Udham Singh Kamboj Charitable Dharamshala Sabha for public use."	11,00,000/-	SDO(C) Y/Nagar.
64	U.O.No.Sr.Secy/MOS (F&S)-2017/269 dt. 19.07.2017	principal Govt. High School, Village Mandhar, Distt. Yamuna Nagar, School Code-4093. "For the completion of school building."	5,00,000/-	SDO(C) Y/Nagar.
65	U.O.No.Sr.Secy/MOS (F&S)-2017/205 dt. 03.07.2017	Jagmaal S/o Dhanu Ram, Dinanath Colony, Panipat. "For financial assistance for the repair of house being poor."	40,000/-	SDO(C) Panipat.
66	U.O.No.Sr.Secy/MOS (F&S)-2017/209 dt. 03.07.2017	Pritam Sing S/o Nanu Ram, Krishanpura Colony, Panipat. "For financial assistance for the repair of house being poor."	40,000/-	SDO(C) Panipat.
67	U.O.No.Sr.Secy/MOS (F&S)-2017/213 dt. 03.07.2017	Santro Devi W/o Sh. Rajpal Dinanath Colony, Panipat. "For financial assistance for the repair of house being poor."	40,000/-	SDO(C) Panipat.
68	U.O.No.Sr.Secy/MOS (F&S)-2017/277 dt. 06.10.2017	President, Muncipal Committee, Indri, Distt. Karnal." For the completion of hall near Arya Samaj Mandir, Indri For publice use."	1,00,000/-	SDO(C) Indri.
69	U.O.No.Sr.Secy/MOS (F&S)-2017/281 dt. 06.10.2017	Sarpanch, Gram Panchayat, Village Salaru, Indri, Distt. Karnal. "For the completion of Nala from the house of Samsher Singh to main Johar."	5,00,000/-	SDO(C) Indri.
70	U.O.No.Sr.Secy/MOS (F&S)-2017/285 dt. 06.10.2017	President, Basant Vihar Vikas Samiti, Basant Vihar, Karnal, Distt. Karnal (Regd. No.HR006201606782). "For the completion of community centre for public use."	10,00,000/-	SDO(C) Karnal.
71	U.O.No.Sr.Secy/MOS (F&S)-2017/289 dt. 06.10.2017	Sarpanch, Gram Panchayat, Village Shahpur, Indri, Distt. Karnal. "For the completion of Yag Shala."	2,00,000/-	SDO(C) Indri.
72	U.O.No.Sr.Secy/MOS (F&S)-2017/297 dt. 06.10.2017	Naib Singh S/o Late Sh. Ajaib Singh, Village Chorpura, Distt. Karnal. "For financial assistance for the repair of house being poor."	20,000/-	SDO(C) Indri.

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
73	U.O.No.Sr.Secy/MOS (F&S)-2017/301 dt. 06.10.2017	Rani Devi W/o Sh. Rampal, Village Garhi Sadhan, Indri, Distt. Karnal. "For financial assistance for the purchase of books, cloths,shoes etc. for his children being poor."	20,000/-	SDO(C) Indri.
74	U.O.No.Sr.Secy/MOS (F&S)-2017/305 dt. 06.10.2017	Anil Kumar S/o Lgaya Ram, Village Sikanderpur, Indri, Distt. Karnal. "For financial assistance for the ailment of his daughter being poor."	20,000/-	SDO(C) Indri.
75	U.O.No.Sr.Secy/MOS (F&S)-2017/309 dt. 06.10.2017	President, Maharaja Aggarsain Sabha, Village Indri, Distt. Karnal (Regd. No.516). "For the completion of Maharaja Aggarsain Sabha Building."	5,00,000/-	SDO(C) Indri.
76	U.O.No.Sr.Secy/MOS (F&S)-2017/313 dt. 06.10.2017	Raj Kumar S/o Lilu Ram Village Saroma Indri, Distt. Karnal. "For financial assistance for the purchase of books, cloths, shoes etc. for his children being poor."	25,000/-	SDO(C) Indri.
77	U.O.No.Sr.Secy/MOS (F&S)-2017/321 dt. 06.10.2017	Salochana W/o Late Sh. Ashok Sharma, Village Chand Samand, Indri, Distt. Karnal. "For financial assistance for the purchase of books, cloths, shoes etc. for his children being poor."	20,000/-	SDO(C) Indri.
78	U.O.No.Sr.Secy/MOS (F&S)-2017/325 dt. 06.10.2017	Renu Bala W/o Late Sh. Raj Kumar, VillageGheer, Indri, Distt. Karnal. "For financial assistance for the purchase of books, cloths, shoes etc. for his children being poor."	20,000/-	SDO(C) Indri.
79	U.O.No.Sr.Secy/MOS (F&S)-2017/333 dt. 06.10.2017	President, Shri Vishawkarma Dharamshala Sudhar Sabha, Ward No.9 Garhi Birbal Road, Village Indri, District Karnal (Regd. No.HR00620130040). "For the completion of Shri Vishawkarma Dharamshala Sudhar Sabha for public use."	7,00,000/-	SDO(C) Indri.
80	U.O.No.Sr.Secy/MOS (F&S)-2017/337 dt. 06.10.2017	Sarpanch, Gram Panchayat, Village Garhi Birbal, Indri, Distt. Karnal. "For the completion of Boundary Wall & Shed of Cremation Ground.	5,00,000/-	SDO(C) Indri.
81	U.O.No.Sr.Secy/MOS (F&S)-2017/345 dt. 06.10.2017	Jagpal S/o Singha Ram, Village Mangalpur. Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	1,00,000/-	SDO(C) Indri.
82	U.O.No.Sr.Secy/MOS (F&S)-2017/349 dt. 06.10.2017	Chanda Devi W/o Late Sh. Sanjeev.Village Mangalpur, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	1,00,000/-	SDO(C) Indri.
83	U.O.No.Sr.Secy/MOS (F&S)-2017/353 dt. 06.10.2017	Sudesh W/o Late Sh.Ravinder Kumar, Village Mangalpur, Indri, Distt. Karnal "For financial assistance for the repair of house being poor	1,00,000/-	SDO(C) Indri.
84	U.O.No.Sr.Secy/MOS (F&S)-2017/573 dt. 06.10.2017	Principal, The Yamuna Public Sr. Sec. School, Village Kalsoura, Indri, Distt. Karnal (Regd. No. SS00370-1617) for the pavement of Basket Ball Ground	5,00,000/-	SDO(C) Indri.
85	U.O.No.Sr.Secy/MOS (F&S)-2017/385 dt. 06.10.2017	Kitabo Devi W/o Late Sh. Rajpal Village Kheri Mann Singh, Distt. Karnal. "For Financial assistance for the repaire of house being poor"	25,000/-	SDO(C) Radaur.

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
86	U.O.No.Sr.Secy/MOS (F&S)-2017/145 dt. 06.10.2017	Brijpal S/o Sh. Prem Pal, Village Nachroan, Radaur, Distt. Yamuna Nagar. "For financial assistance for the repair of house being poor."	25,000/-	SDO(C) Radaur.
87	U.O.No.Sr.Secy/MOS (F&S)-2017/317 dt. 06.10.2017	Poonam Rani W/o Rakesh Kumar, Village Sikandra, Radaur, Distt. Yamuna Nagar. "For financial assistance for the ailment of her husband being poor."	20,000/-	SDO(C) Radaur.
88	U.O.No.Sr.Secy/MOS (F&S)-2017/361 dt. 06.10.2017	Principal, Hari Om Shiv Om Public School, Village Chhota Bans, Radaur, Distt. Yamuna Nagar (Affiliation No.530485) (School Code-20113). "For the completion of school building"	5,00,000/-	SDO(C) Radaur.
89	U.O.No.Sr.Secy/MOS (F&S)-2017/365 dt. 06.10.2017	President, Bharat Vikas Parishad, Village Radaur, Distt. Yamuna Nagar (Regd. No.2272). "For the development of sports & cultural activities."	5,00,000/-	SDO(C) Radaur.
90	U.O.No.Sr.Secy/MOS (F&S)-2017/369 dt. 06.10.2017	Sarpanch, Gram Panchayat, Village Haripur, Tehsil Jagadhari, Distt. Yamuna Nagar. "For the purchase of cricket kit, gym items for the use of Shri Bala Ji Cricket Tournament."	1,00,000/-	SDO(C) Jagadhri.
91	U.O.No.Sr.Secy/MOS (F&S)-2017/373 dt. 06.10.2017	President, Kreeda Bharti Haryana, 159/D, Professor Colony, Yamuna Nagar, Distt. Yamuna Nagar (Regd. No.HR/003/2016/00648). "For the purchase of sports items."	1,00,000/-	SDO(C) Y/Nagar.
92	U.O.No.Sr.Secy/MOS (F&S)-2017/377 dt. 06.10.2017	President, Sant Nirankari Mandal, Village Radaur, Distt. Yamuna Nagar (Regd. No.360 of 1948-1949). "For the completion of Hall for public use."	2,00,000/-	SDO(C) Radaur.
93	U.O.No.Sr.Secy/MOS (F&S)-2017/293 dt. 06.10.2017	President, Kamboj Dharamshala, Kurukshetra, Distt. Kurukshetra (Regd. No.HR/04/01343 /2017). "For the completion of Kamboj Dharamshala."	11,00,000/-	SDO(C) Kurukshe
94	U.O.No.Sr.Secy/MOS (F&S)-2017/329 dt. 06.10.2017	Principal, Shri Mahavir Jain Public School, Kurukshetra, Distt. Kurukshetra (Aff.No. 530310) (School Code 3838). "For the completion of school building."	5,00,000/-	SDO(C) Kurukshe
95	U.O.No.Sr.Secy/MOS (F&S)-2017/381 dt. 06.10.2017	President, Shri Kultaran Tirth Khel Committee, Village Kirmach, Distt. Kurukshetra (Regd. No. 4559). "For the purchase of gym items, Kabaddi Kit items for Shri Kultaran Tirth Khel Committee."	5,00,000/-	SDO(C) Kurukshe
96	U.O.No.Sr.Secy/MOS (F&S)-2017/341 dt. 06.10.2017	Sarpanch, Gram Panchayat, Village Khairekan, Distt. Sirsa. "For the completion of street & development works."	4,00,000/-	SDO(C) Sirsa.
97	U.O.No.Sr.Secy/MOS (F&S)-2017/405 dt. 08.11.2017	President, Bhagwan Valmiki Jankalyan Sangh, Sector-9, Urban Estate-Karnal, Distt. Karnal (Regd. No. 07072). "For the completion of Bhagwan Valmiki Jankalyan Sang Bhawan for public use."	5,00,000/-	SDO(C) Karnal.
98	U.O.No.Sr.Secy/MOS (F&S)-2017/425 dt. 08.11.2017	President, Balmiki, Bhairav Samuday Village Mathana, Thanesar, Distt. Kurukshetra (Regd. No. 00085). "For the completion of Balmiki Bhairav Samuday Bhawan."	1,00,000/-	SDO(C) Thanesar

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
99	U.O.No.Sr.Secy/MOS (F&S)-2017/413 dt. 08.11.2017	Principal, Guru Nanak Sr. Sec. School, Village Sangoha, Indri, Distt. Karnal (School Code-9248). "For the purchase of water cooler for students use."	25,000/-	SDO(C) Indri.
100	U.O.No.Sr.Secy/MOS (F&S)-2017/429 dt. 08.11.2017	Sarpanch, Gram Panchayat, Village Darar, Indri, Distt. Karnal." For making pacca rasta from main road Karnal indri road to Dera Harjit Singh."	3,00,000/-	SDO(C) Indri.
101	U.O.No.Sr.Secy/MOS (F&S)-2017/433 dt. 08.11.2017	arpanch, Gram Panchayat, Village Modipur, Indri,Distt. Karnal." For making pacca rasta fromModipur village to Kali Ram Dera."	3,00,000/-	SDO(C) Indri.
102	U.O.No.Sr.Secy/MOS (F&S)-2017/437 dt. 08.11.2017	Sarpanch, Gram Panchayat, Village Mukhala, Indri, Distt. Karnal. "For the completion of Crimination Ground & Boundary Wall."	5,00,000/-	SDO(C) Indri.
103	U.O.No.Sr.Secy/MOS (F&S)-2017/449 dt. 08.11.2017	Sarpanch, Gram Panchayat, Village Beer Bhadson, Indri, Distt. Karnal. "For the completion of street & development works."	5,00,000/-	SDO(C) Indri.
104	U.O.No.Sr.Secy/MOS (F&S)-2017/457 dt. 08.11.2017	Sohan Singh S/o Foja Singh, Village Makhu Majra, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	2,00,000/-	SDO(C) Indri.
105	U.O.No.Sr.Secy/MOS (F&S)-2017/461 dt. 08.11.2017	Sarpanch, Gram Panchayat, Village Mugal Majra, Indri, Distt. Karnal. "For the completion Shed & stage for Ram Lila Ground."	4,00,000/-	SDO(C) Indri.
106	U.O.No.Sr.Secy/MOS (F&S)-2017/469 dt. 08.11.2017	Sushil Kumar S/o Laxman Dass, Village Jarouli, Indri, Distt. Karnal. "For financial assistanc for the treatment of ailment His daughter being poor."	40,000/-	SDO(C) Karnal.
107	U.O.No.Sr.Secy/MOS (F&S)-2017/441 dt. 08.11.2017	Sarpanch, Gram Panchayat, Village Mansoorpur, Radaur, Distt. Yamuna Nagar. "For the purchase of sports& gym items for players."	31,000/-	SDO(C) Radaur.
108	U.O.No.Sr.Secy/MOS (F&S)-2017/465 dt. 08.11.2017	President, Yuva Khel and Sanskritik Club, Village Palwal, Distt. Kurukshetra (Regd. No. HR-4-2017- 01505). "For the of sports & gym items for players."	5,00,000/-	SDO(C) Kurukshe
109	U.O.No.Sr.Secy/MOS (F&S)-2017/489 dt. 03.01.2018	Rajni Rani w/o Late Sh. Sunil Kumar, Village Dabkoli Kalan, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	40,000/-	SDO(C) Indri.
110	U.O.No.Sr.Secy/MOS (F&S)-2017/393 dt. 03.01.2018	Gurudwara Shri Dashmesh Parkash (Regd. No.047/9CPS/J.JACT/2013) Nabiyabad, Indri, Distt. Karnal. "For the completion of Hall for public use."	4,00,000/-	SDO(C) Indri.
111	U.O.No.Sr.Secy/MOS (F&S)-2017/401 dt. 03.01.2018	Sarpanch, Gram Panchayat, Village Sangoha, Indri, Distt. Karnal. "For the completion of Hall for public use."	5,00,000/-	SDO(C) Indri.
112	U.O.No.Sr.Secy/MOS (F&S)-2017/445 dt. 03.01.2018	Principal, Govt. Girls Sr. Sec. School, Village Kunjpura, Indri, Distt. Karnal. "For the completion of Prayer Stage."	1,00,000/-	SDO(C) Indri.
113	U.O.No.Sr.Secy/MOS (F&S)-2017/453 dt. 03.01.2018	Amandeep Kaur W/o Late Sh Bhupinder Singh, Village Makhu Majra, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	1,00,000/-	SDO(C) Indri.

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
114	U.O.No.Sr.Secy/MOS (F&S)-2017/473 dt. 03.01.2018	Sarpanch, Gram Panchayat, Village-Kunjpura, Indri, Distt. Karnal. "For the completion of Kashyap Chaupal for public use."	5,00,000/-	SDO(C) Indri.
115	U.O.No.Sr.Secy/MOS (F&S)-2017/477 dt. 03.01.2018	Sarpanch, Gram Panchayat, Village-Kunjpura, Indri, Distt. Karnal. "For the completion of Kashyap Chaupal for public use."	3,10,000/-	SDO(C) Indri.
116	U.O.No.Sr.Secy/MOS (F&S)-2017/481 dt. 03.01.2018	Sarpanch, Gram Panchayat, Village-Phoosgarh, Indri, Distt. Karnal. "For the completion of streets and development works."	5,00,000/-	SDO(C) Indri.
117	U.O.No.Sr.Secy/MOS (F&S)-2017/485 dt. 03.01.2018	Sarpanch, Gram Panchayat, Village-Kheri Mann Singh, Indri, Distt. Karnal. "For the completion of streets and development works."	5,00,000/-	SDO(C) Indri.
118	U.O.No.Sr.Secy/MOS (F&S)-2017/489 dt. 03.01.2018	President, Punjabi Biradari Bhawan, Karnal, Distt. Karnal (Regd. No.RSO0175). "For the completion of Punjabi Biradari Bhawan for public use."	5,00,000/-	SDO(C) Karnal.
119	U.O.No.Sr.Secy/MOS (F&S)-2017/493 dt. 03.01.2018	Sarpanch, Gram Panchayat, Village-Garhi Birbal, Indri, Distt. Karnal. "For the completion of Sain Samaj Chaupal for public use."	3,00,000/-	SDO(C) Indri.
120	U.O.No.Sr.Secy/MOS (F&S)-2017/497 dt. 03.01.2018	President, Guru Nanak Dev Ji Singh Sabha Gurudwara, Village Churni Jagir, Indri, Distt. Karnal. "For the completion of Hall for public use."	5,00,000/-	SDO(C) Indri.
121	U.O.No.Sr.Secy/MOS (F&S)-2017/501 dt. 03.01.2018	Hardev S/o Om Parkash, Village-Dabkoli Kalan, Indri, Distt. Karnal. "For financial assistance for the purchase of books, Shoes, clothes for children being poor."	25,000/-	SDO(C) Indri.
122	U.O.No.Sr.Secy/MOS (F&S)-2017/509 dt. 03.01.2018	Sarpanch, Gram Panchayat, Village-Darar, Indri, Distt. Karnal. "For the completion of Hall for public use."	5,00,000/-	SDO(C) Indri.
123	U.O.No.Sr.Secy/MOS (F&S)-2017/521 dt. 03.01.2018	Gyan Chand S/o Sondha Ram, Ward No.13,Gudda, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor.."	20,000/-	SDO(C) Indri.
124	U.O.No.Sr.Secy/MOS (F&S)-2017/525 dt. 03.01.2018	Pramila Devi W/o Sh.Raghubir, Village-Nandi Khalsa, Indri, Distt. Karnal. "For financial assistance for the treatment of her husband (being handicapped) being poor."	10,000/-	SDO(C) Indri.
125	U.O.No.Sr.Secy/MOS (F&S)-2017/529 dt. 03.01.2018	President Shanti Van Gopal Gaushala, Village-Taroari, Distt. Karnal(Regd. No.181). "For the purchase of fodder."	5,00,000/-	SDO(C) Taroari.
126	U.O.No.Sr.Secy/MOS (F&S)-2017/533 dt. 03.01.2018	President, Gurudwara Singh Sabha, Village-Garhi Sadhan, Indri, Distt. Karnal. "For the completion of Hall for public use."	5,00,000/-	SDO(C) Indri.
127	U.O.No.Sr.Secy/MOS (F&S)-2017/537 dt. 03.01.2018	Randhir S/o Sh. Roshan Lal, Village-Garhi Birbal, Indri, Distt. Karnal. "For financial assistance for the treatment of ailment being poor."	30,000/-	SDO(C) Indri.
128	U.O.No.Sr.Secy/MOS (F&S)-2017/549 dt. 03.01.2018	Deepak Sinha S/o Dharam Singh, Village-Janesaro, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	21,000/-	SDO(C) Indri.

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
129	U.O.No.Sr.Secy/MOS (F&S)-2017/553 dt. 03.01.2018	President, Ambedkar Sarv Jan Kalyan Samiti Village-Kheri Man Singh, Indri, Distt. Karnal (Regd. No.07117). "For the completion of Ambedkar Sarv Jan Kalyan Samiti Bhawan Bhuilding for public use."	5,00,000/-	SDO(C) Indri.
130	U.O.No.Sr.Secy/MOS (F&S)-2017/557 dt. 03.01.2018	President, District Bar Association, Karnal, Distt. Karnal. "For the const. of shed and furniture for Court, Karnal."	10,00,000/-	SDO(C) Indri.
131	U.O.No.Sr.Secy/MOS (F&S)-2017/565 dt. 03.01.2018	Sarpanch, Gram Panchayat, Village-Sayad Chhapara, Indri, Distt. Karnal. "For the pavement of path of Sh. Bharat Singh Ankush & Satpal."	5,00,000/-	SDO(C) Indri.
132	U.O.No.Sr.Secy/MOS (F&S)-2017/569 dt. 03.01.2018	Sarpanch, Gram Panchayat, Village-Darar, Indri, Distt. Karnal. "For the completion of Baba Bhim Rao Ambedkar Bhawan Building."	5,00,000/-	SDO(C) Indri.
133	U.O.No.Sr.Secy/MOS (F&S)-2017/581 dt. 03.01.2018	President, Bharat Swabhimman Trust, #92, Distt. Tubewell Traders, Opp. Old Tehsil Karnal, Karnal (Regd. No.IN-DL00801762040279H). "For the organization of Yog Pratiyogita."	51,000/-	SDO(C) Karnal.
134	U.O.No.Sr.Secy/MOS (F&S)-2017/593 dt. 03.01.2018	Daya Ram S/o Sh.Raja Ram, Village-Rindal, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	25,000/-	SDO(C) Karnal.
135	U.O.No.Sr.Secy/MOS (F&S)-2017/597 dt. 03.01.2018	President, Shri Gurdayal Punjabi Dharamshala Society, Village-Rindal, Indri, Distt. Karnal (Regd. No.13/0034). "For the completion of Shri Gurdayal Punjabi Dharamshala Society building."	5,00,000/-	SDO(C) Karnal.
136	U.O.No.Sr.Secy/MOS (F&S)-2017/605 dt. 03.01.2018	Balinder S/o Singru Ram, Village-Kamalpur Gadriyan, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	20,000/-	SDO(C) Karnal.
137	U.O.No.Sr.Secy/MOS (F&S)-2017/609 dt. 03.01.2018	Jai Bhagwan S/o Sh. Prakash Chand, Village-Kalsora, Indri, Distt. Karnal. "For financial assistance for the treatment of ailment being poor"	50,000/-	SDO(C) Karnal.
138	U.O.No.Sr.Secy/MOS (F&S)-2017/613 dt. 03.01.2018	Mahender S/o Maan Singh, Village-Garhi Birbal, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	50,000/-	SDO(C) Karnal.
139	U.O.No.Sr.Secy/MOS (F&S)-2017/417 dt. 03.01.2018	Principal Geeta Vidhaya Mandir, Village Badagaon, Indri, Distt. Karnal (Affl. No. 2645). "For the completion of class room."	1,00,000/-	SDO(C) Karnal.
140	U.O.No.Sr.Secy/MOS (F&S)-2017/617 dt. 03.01.2018	President, Dr. Bhim Rao Ambedkar Harbal Park Committee, Indri (Regd. No.HR-006/2017/07228), District Karnal. "For the purchase of Solar LED Light System complete accessories and MNRE approved product item for Ambedkar Herbal Park Indri for public use."	2,00,000/-	SDO(C) Karnal.
141	U.O.No.Sr.Secy/MOS (F&S)-2017/409 dt. 03.01.2018	President Football Association, Yamuna Nagar, Distt. Yamuna Nagar. "For the purchase of sports items & organize of football tournament."	2,00,000/-	SDO(C) Jagadhari
142	U.O.No.Sr.Secy/MOS (F&S)-2017/513 dt. 03.01.2018	Deputy Commissioner, Yamuna Nagar. For the marriage of poor girls."	2,00,000/-	SDO(C) Y/Nagar.

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
143	U.O.No.Sr.Secy/MOS (F&S)-2017/517 dt. 03.01.2018	Secretary, Boxing Haryana Association, Vikas Nagar, Yamuna Nagar, Distt. Yamuna Nagar (Regd. No.1708). "For the purchase of Boxing items & sports items."	1,00,000/-	SDO(C) Y/Nagar.
144	U.O.No.Sr.Secy/MOS (F&S)-2017/561 dt. 03.01.2018	President Shaheed Udham Singh Kamboj Charitable (Regd. No.964). Kamboj Dharamshala, S.K. Road, Village Radaur. Distt. Yamuna Nagar. "For the completion of Shaheed Udham Singh Kamboj Charitable Trust Bhawan Building for public use."	10,00,000/-	SDO(C) Radaur.
145	U.O.No.Sr.Secy/MOS (F&S)-2017/573 dt. 03.01.2018	Sarpanch, Gram Panchayat, Village Kanjnu, Radaur, Distt. Yamuna Nagar. "For the completion of Community Centre Building." Principal, M.D.V.M. Public School, Village Hafijpur, Radaur, Distt. Yamuna Nagar "For the completion of Community Centre Building"	3,00,000/-	SDO(C) Radaur.
146	U.O.No.Sr.Secy/MOS (F&S)-2017/589 dt. 03.01.2018	Principal, M.D.V.M. Public School, Village Hafijpur, Radaur, Distt. Yamuna Nagar. "For the repair of rooms."	21,000/-	SDO(C) Radaur.
147	U.O.No.Sr.Secy/MOS (F&S)-2017/505 dt. 03.01.2018	Deputy Commissioner, Jind. "For the supply of drinking water pipe line in village Bhana Brahmanan, Tehsil Narwana(Jind) for the use of public."	5,00,000/-	SDO(C) Narwana
148	U.O.No.Sr.Secy/MOS (F&S)-2017/601 dt. 03.01.2018	President, Mata Chanan Devi Arya Kanya Gurukul, Village Pillu Khera Mandi, Distt. Jind (HRJND-003). "For the completion of Veer Udham Singh Kamboj Bhawan Building for public use."	5,00,000/-	SDO(C) Pillukhera
149	U.O.No.Sr.Secy/MOS (F&S)-2017/397 dt. 03.01.2018	President, Sant Ishar Singh Educational and Charitable Society (Regd. No.1240/98- 99)#83 Village Jurasi Khurd, Tehsil Pehowa, Distt. Kurukshetra. "For the const. of shed in campus of Gurudwara Sach Khand Ishar Singh for public use."	6,00,000/-	SDO(C) Pehowa.
150	U.O.No.Sr.Secy/MOS (F&S)-2017/421 dt. 03.01.2018	President Guru Ravidas Mandir and Dharamshala Sabha, Kurukshetra, Distt. KKR (Regd. No.00017). "For the organize of cultural activities."	51,000/-	SDO(C) Thanesar
151	U.O.No.Sr.Secy/MOS (F&S)-2017/541 dt. 03.01.2018	Acharya Maharishi Dayanand Arsh Gurukul & Gaushala Bhadas (Regd. No.985) Village Bhadas, Distt. Mewat (Nuh). "For the purchase of fodder."	5,00,000/-	SDO(C) Mewat.
152	U.O.No.Sr.Secy/MOS (F&S)-2017/545 dt. 03.01.2018	Rajkumar S/o Sh. Pimlal, House No.1106, Kisangarh, Chandigarh. "For financial assistance for the repair of house being poor."	30,000/-	SDO(C) Pillukhera
153	U.O.No.Sr.Secy/MOS (F&S)-2017/577 dt. 03.01.2018	Sarpanch, Gram Panchayat Village Dhand, Distt. Kaithal. "For the organization of blood donation camp."	51,000/-	SDO(C) Kaithal.
154	U.O.No.Sr.Secy/MOS (F&S)-2018/585 dt. 03.01.2018	Municipal Committee, Indri, Distt. Karnal. "For the purchase of cricket kit."	10,000/-	SDO(C) Indri.

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
155	U.O.No.Sr.Secy/MOS (F&S)-2018/621 dt. 03.01.2018	Chairperson, Ayush Health & Education Society, Ward No. 3, Near Heater Factory, Krishna Colony, Hodal, Distt. Palwal (Regd. No. 01278). "For the purchase of Laboratory equipments and furniture."	5,00,000/-	SDO(C) Palwal.
156	U.O.No.Sr.Secy/MOS (F&S)-2018/633 dt. 15.03.2018	President, Shri. Vishawkarma Dharamshala Sudhar Sabha, Ward No. 9 Garhi Birbal Road, Village Indri, District Karnal. Regd. No. (HR00620130040). "For the completion of Shri Vishawkarma Dharamshala Sudhar Sabha for public use."	7,00,000/-	SDO(C) Indri.
157	U.O.No.Sr.Secy/MOS (F&S)-2018/653 dt. 15.03.2019	Sarpanch, Gram Panchayat Village Mussepur, Indri, Distt. Karnal. "For the completion of Rasta of Sh. Desh Raj Dera."	3,00,000/-	SDO(C) Indri.
158	U.O.No.Sr.Secy/MOS (F&S)-2018/657 dt. 15.03.2020	President, Indri, Bar Association, Village Indri, Distt. Karnal. "For the completion of Lowyer Chamber & Bar Association building"	21,00,000/-	SDO(C) Indri.
159	U.O.No.Sr.Secy/MOS (F&S)-2018/665 dt. 15.03.2021	Sarpanch, Gram Panchayat, Village Gheer, Indri, Distt. Karnal. "For the completion of Bhim Rao Ambedkar Sabha, Village Gheer."	5,00,000/-	SDO(C) Indri.
160	U.O.No.Sr.Secy/MOS (F&S)-2018/669 dt. 15.03.2022	Sarpanch, Gram Panchayat, Village Gheer, Indri, Distt. Karnal. "For the purchase of sports items."	1,00,000/-	SDO(C) Indri.
161	U.O.No.Sr.Secy/MOS (F&S)-2018/673 dt. 15.03.2023	Nirmal S/o Late Sh. Udaybir, Village Kheri Mann Singh, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	2,00,000/*-	SDO(C) Indri.
162	U.O.No.Sr.Secy/MOS (F&S)-2018/667 dt. 15.03.2024	Principal, Amar Jyoti Senior Secondary School, Village Kalri Jagir, Indri, Distt. Karnal (Regd. No. 2504). "For the completion of school building."	5,00,000/-	SDO(C) Indri.
163	U.O.No.Sr.Secy/MOS (F&S)-2018/681 dt. 15.03.2025	President, National Integrated Forum of Artists and Activists, Urban Estate, Karnal. Regd. No. 1687. "For the promotional of cultural activities."	5,00,000/-	SDO(C) Karnal.
164	U.O.No.Sr.Secy/MOS (F&S)-2018/685 dt. 15.03.2026	Sukhwinder S/o Sunder Lal Village Gheer, Indri, Distt. Karnal. "Financial Assistance for the repair of house being poor."	50,000/-	SDO(C) Indri.
165	U.O.No.Sr.Secy/MOS (F&S)-2018/689 dt. 15.03.2026	Kamlesh W/o Late Sh. Suresh Kumar, Village Biana, Indri, Distt. Karnal. "Financial Assistance for the repair of house being poor."	50,000/-	SDO(C) Indri.
166	U.O.No.Sr.Secy/MOS (F&S)-2018/693 dt. 15.03.2026	Sarpanch, Gram Panchayat, Village Haibatpur, Indri, A) Distt. Karnal. "For the installation of Nalka."	40,000/-	SDO(C) Indri.
167	U.O.No.Sr.Secy/MOS (F&S)-2018/637 dt. 15.03.2026	President, Shri. Sanatan Dharam Punjabi Ram Lila 1) Club, Near Pratap Chowk, Rohtak. Regd. No.2169. "For the completion of Shri Sanatan Dharam Punjabi Ram Lila Club Building."	5,00,000/-	SDO(C) Rohtak.
168	U.O.No.Sr.Secy/MOS (F&S)-2018/641 dt. 15.03.2026	President, Chhath Parv Seva Samiti, Kurukshetra. (Regd. No. 0060). "For the marriage of poor girls."	1,51,000/-	SDO(C)Kurukshet

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
169	U.O.No.Sr.Secy/MOS (F&S)-2018/645 dt. 15.03.2026	President, Sant Ishar Singh Educational and A) Charitable Society (Regd. No.1240/98-99), #83, Village Jurasl Khurd, Tehsil Pehowa, Distt. Kurukshetra. "For the paver Block Tiles in the campus of Gurudwara Sach Khand Ishar Darbar for public use.	5,00,000/-	SDO(C) Pehowa.
170	U.O.No.Sr.Secy/MOS (F&S)-2018/649 dt. 15.03.2026	Sarpanch, Gram Panchayat, Village Majri, Distt. Kaithal. "For the completion of Community Centre for public use"	11,00,000/-	SDO(C) Gulah.
171	U.O.No.Sr.Secy/MOS (F&S)-2018/661 dt. 15.03.2026	President, Sant Sromani Namdev Cheritable Trust, Hisar, Distt. Hisar, Regd. No. 414. "For the completion of Sant Siromani Namdev Cheritable Trust Building for public use"	5,00,000/-	SDO(C) Hisar.
172	U.O.No.Sr.Secy/MOS (F&S)-2018/697 dt. 15.03.2026	President, Mahashya Chandramal Paryavaran Raksha Sewa Samiti, abad, Regd. No. 2245. "For the purchase of Tractor & Trolley for the drinking water supply for general public use."	5,00,000/-	SDO(C) Faridabad
173	U.O.No.Sr.Secy/MOS (F&S)-2018/701 dt. 22.03.2026	President, Mahadev Sewa Samiti, Village Bahari, Thanesar, Distt. Kurukshetra (Regd. No.251). " For the completion of fodder store in Mahadev Sewa Samiti."	3,26,000/-	SDO(C) Thanesar

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Allocation of Discretionary Grants sanctioned by Smt. Kavita jain, Minister, Haryana, Chandigarh for the financial year 2017-18.				
Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Secretary M.C. Ganaur. Sonapat "Por completion of hall at Bhagwan Mahavir Jeev Daya Community Centre, Ganaur. (Sonapat)."	5,00,000	SDO (C), Ganaur
2	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Bar Association Ganaur, Sonapat. (Regd. 920). "For purchase of furniture and Bar Library books/beautification."	700000	SDO (C), Ganaur
3	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Dharmarth Gaushala, Vill. Bhathgaon (Sonapat) Regd. 2271. "For construction of shed and purchase of fodder."	500000	SDO (C), Sonapat
4	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	District Bar Association Sonapat. "For purchase of furniture and Bar Library books beautification."	500000	SDO (C), Sonapat
5	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Babita W/o Late Sh. Ram Niwas. Khari Kua, Jati Mohalla, W.No. 1, Sonapat. "For financial assistance for repair of house being poor/widow."	50000	SDO (C), Sonapat
6	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Tarun S/o Sh. Anil, # 1159, W.No. 1, Lal Darwaja, 5 Sonapat. "For financial assistance for medical treatment being poor"	50000	SDO (C), Sonapat
7	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Rajo Devi W/o Sh. Sukhbir Singh, Jatwara, Sundal Mohalla, Gali No. 14, W.No. 1, Sonapat. "For financial assistance for achieving school education for her children being poor."	35000	SDO (C), Sonapat
8	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Zila Sonapat Sawtantrata Sainani Sangthan (Regd 00293), Sonapat. "For completion of rooms."	150000	SDO (C), Sonapat
9	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Suresh S/o Sh. Raghubir Singh, Vill. Karewari, Distt. Sonapat. "For financial assistance for compensative the loss/damage due to fire accident of his house."	50000	SDO (C), Sonapat
10	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Savitri Devi W/o Sh. Lakhi Ram, Garhi Gasita, Sonapat. "For financial assistant for repair of house being poor."	50000	SDO (C), Sonapat
11	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Purshottam Dass S/o Sh. Megh Raj, # 524, W.No. 4, Near Sadar Thana, Sonapat. "For financial assistant for medical treatment for his children being poor."	150000	SDO (C), Sonapat
12	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Amit Kumar S/o Sh. Ramesh Kumar, Vill. Shamdi Sisana, Teh. Gohana, Distt. Sonapat. "For financial assistance for achieving school education being poor."	20000	SDO (C), Gohana
13	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Meena Jain W/o Late Sh. Naresh Kumar Jain, # 607, W.No. 23, Mission Chowk, Sonapat. financial assistance for achieving school education of her children being poor/widow."	50000	SDO (C), Sonapat
14	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Darshana W/o Late Sh. Suresh Kumar, Garhi Gasita, W.No. 28, Gopal Nagar, Sonapat. "For financial assistance for repair of house being poor/widow."	100000	SDO (C), Sonapat
15	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Sandeep S/o Late Sh. Mahender Singh, Sham Nagar, Kakroi Road, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
16	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Netik Sanskar Siksha Sewa Samiti (Regd. 00150) Vishal Nagar, Gali No. 3. Sonapat. "For distribution of Books/Copies and Food Material to poor children of society."	50000	SDO (C), Sonapat
17	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Manav Millan Society. Sonapat (Regd. 1384). 77, Sector-15, Sonapat. "For distribution of Wheelchair and Shoes to disabled persons of society." 2	200000	SDO (C), Sonapat
18	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Meena W/o Late Sh. Dharmender, # 2247, Sector 15, Sonapat. "For financial assistance for achieving school education for her children being poor/widow."	30000	SDO (C), Sonapat
19	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Meena W/o Late Sh.Radha Krishan Kabirpur, W. No. 20 Near Shiv Mandir Sonapat "For financial assistance for medical treatment being poor."	50000	SDO (C), Sonapat
20	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Parmila S/o Late Sh. Hemraj, # 1190, Rishikunj Colony, Gali No. 3, Devru Road, Sonapat. financial assistant for achieving school education for her children being poor/widow."	50000	SDO (C), Sonapat
21	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Anita Devi W/o Late Sh. Vinod Jogi, Brham Nagar, Sonapat. "For financial assistance for medical treatment being poor."	100000	SDO (C), Sonapat
22	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Sant Naam Dev Rohila Taank Kshatriya Sabha (Regd. 00254), Sonapat. "For construction of cummunity hall to be used by general public."	1100000	SDO (C), Sonapat
23	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Jan Sewa Jagriti Munch, Sector-15, Sonapat. "For the compilation of Community Hall."	250000	SDO (C), Sonapat
24	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Jain Vidya Mandir School, Sonapat, (Regd. No. 530517). "For the promotion of Cultural Activities and renovation of school building."	500000	SDO (C), Sonapat
25	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	वैदिक ज्ञानयज्ञयोग धर्मार्थ न्यास (रजि0 3579), गुरूकुल ग्राम जुआँ, fret etu. "For renovation of Gurukul building."	500000	SDO (C), Sonapat
26	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Natraj Theatrical Group (Regd. 198) 775/26, West Ram Nagar, Sonapat. "For promotion of cultural activities."	100000	SDO (C), Sonapat
27	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Nisha Jain W/o Late Sh. Narender Jain, # 263/23, Chauthan Hospital Wali Gali, Kat Mandi, Sonapat. "For financial assistance for achieving school education for her daughter being poor/widow."	50000	SDO (C), Sonapat
28	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Shiv Charan Ahuja S/o Late Sh. Bhagwan Dass 2. Ahuja, # 557/12, Baag Colony, Sonapat. "For financial assistance for medical treatment being poor."	200000	SDO (C), Sonapat
29	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Gurudwara Sri Guru Kalgidhar Singh Sabha, 5. (Regd. 246). Model Town, Sonapat. "For construction of community hall to be used by general public."	500000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
30	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Narender Kumar S/o Late Sh. Ram Parsad. # 663/30, Malviya Nagar, Gali No. 1, Mahlana Road, Sonapat. "For financial assistance for medical treatment being poor."	100000	SDO (C), Sonapat
31	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Kanta W/o Sh. Pardeep, # 831/29, Vikas Nagar, Kakroi Road, Gali No. 2, Sonapat. "For financial assistance for medical treatment for her husband being poor."	100000	SDO (C), Sonapat
32	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	Sheela Jain W/o Late Sh. Mohan Lal Jain, Khari Kui, Gali No. 2, Old Anaj Mandi, Sonapat. "For financial assistance for repair of house being poor/widow."	100000	SDO (C), Sonapat
33	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	ब्राह्मण सभा जिला सोनीपत (रजि० 937), ब्राह्मण भवन, गोहाना 7-18 रोड, सोनीपत, "For construction of community hall to be used by general public."	600000	SDO (C), Sonapat
34	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	बाबा कलीनाथ गऊशाला, मुरथल (रजि० 124) ताजपुर रोड, मुरथल (सोनीपत) "For construction of shed and purchase of fodder."	500000	SDO (C), Murthal
35	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	गोहाना स्वर्णकार संघ (रजि० 0474), स्वर्णकार भवन, नजदीक छोटाराम चौक, गोहाना (सोनीपत). "For construction of Dharamshala to be used by general public."	600000	SDO (C), Gohana
36	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	उमेश सिंह सुपुत्र श्री ताराचंद, गांव सांदलकलां जिला सोनीपत। 18 "For financial assistance for medical treatment being poor."	40000	SDO (C), Sonapat
37	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	मधुबाला गुप्ता पत्नी श्री सोहन लाल गुप्ता, धोबी वाडा, वार्ड नं० 1, नजदीक मंदिर की दुकान, सोनीपत। "For financial assistance for repair of house being poor."	30000	SDO (C), Sonapat
38	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	घनश्याम सुपुत्र श्री शीश पाल, कुम्हार गेट जैन मार्केट, दयाल चौक, सोनीपत। "For financial assistance for achieving school education for his children being poor."	50000	SDO (C), Sonapat
39	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	श्री सत बाला जी गुरू महाराज समुदाय (रजि० 457), रोज वैली स्कूल के पीछे, राठधाना रोड, सोनीपत। "For construction of community hall for use of general public."	250000	SDO (C), Sonapat
40	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	श्री राम भगत हनुमान मंदिर सेवा समिति (रजि० 00455) 108 श्री हनुमान मंदिर, गांव बिन्धरोली, जिला सोनीपत। "For construction of community hall for use of general public."	250000	SDO (C), Sonapat
41	U.O. No.P.S./ULBM/2017-18/1509 dt 03.05.2017	श्री सनातन धर्म सभा दुर्गा मंदिर, सोनीपत, रजि० 168/1979-80। "For construction of community hall for use of general public."	700000	SDO (C), Sonapat
42	U.O. No.P.S./ULBM/2017-18/1553 dt 03.05.2017	Bhagwan Mahavir Jan Kalyan Charitable Trust, (Regd. 17343), Office: 999, Sector-14, Gurugram. "For free health camp / free medicine and distribution of Books /	500000	SDO (C), Gurugram
43	U.O. No.P.S./ULBM/2017-18/1557 dt 03.05.2017	Disha (Regd. 226) Disha Lane, Hisar Road, Sirsa. "For renovation of hall which is being for mentally retired children."	500000	SDO (C), Sirsa
44	U.O. No.P.S./ULBM/2017-18/1557	The Sirsa Social Welfare Society (Regd. 94), Kasturba Gandhi Vridh Ashram, Hisar Road,	500000	SDO (C), Sirsa

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
45	U.O. No.P.S./ULBM/2017-18/2028	नकुल सुपुत्र श्री गुरुप्रसाद गढी घसीटा वार्ड नं० 28, सोनीपत। "For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
46	U.O. No.P.S./ULBM/2017-18/2048 dt 29.05.2017	Mahavir Singh S/o Sh. Chandan, Vill. Sadhipur, Distt. Sonapat. "For financial assistance for achieving school education for his being poor."	50000	SDO (C), Sonapat
47	U.O. No.P.S./ULBM/2017-18/2052 dt 29.05.2017	दीनानाथ ठाकुर सुपुत्र श्री राम किशन, मं नं० 569, वार्ड नं० 12, श्रीनगर कालोनी, सोनीपत। "For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
48	U.O. No.P.S./ULBM/2017-18/2060	Parmod Gupta S/o Sh. Kishan Gupta, # 154/11, Kishanpur, Near Arya Samaj Mandir,	100000	SDO (C), Ganaur
49	U.O. No.P.S./ULBM/2017-18/2064 dt 29.05.2017	Sheela W/o Late Sh. Parkash Chander, # 1189/12, Janta Colony, Sonapat. "For Financial assistance for repair of house being poor/widow."	20000	SDO (C), Sonapat
50	U.O. No.P.S./ULBM/2017-18/2068 dt 29.05.2017	Sheela Wati W/o Late Sh. Devender Kumar, Adarsh Nagar, Sonapat. "For financial assistance for achieving school education for her children being poor/widow."	30000	SDO (C), Sonapat
51	U.O. No.P.S./ULBM/2017-18/2072 dt 29.05.2017	Govind S/o Sh. Amar Pal Singh, Vill. Liwaspur, Po. Bahalgarh, Distt. Sonapat. "For financial assistance for achieving school education being poor."	50000	SDO (C), Rai
52	U.O. No.P.S./ULBM/2017-18/2080 dt 29.05.2017	Krishna Devi W/o Sh. Suresh Kumar, VPo. Shamri (Buran), Teh. Gohana, Distt. Sonapat. "For financial assistance of medical treatment being poor."	100000	SDO (C), Gohana
53	U.O. No.P.S./ULBM/2017-18/2084 dt 29.05.2017	Ram Rishi S/o Sh. Ramdhari, Vill. Shahjampur, Distt. Sonapat. "For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
54	U.O. No.P.S./ULBM/2017-18/2089 dt 29.05.2017	Krishan Kumar S/o Sh. Ram Singh, Vill. Kilord, Distt. Sonapat. "For financial assistance for medical treatment being poor."	100000	SDO (C), Sonapat
55	U.O. No.P.S./ULBM/2017-18/2097 dt 29.05.2017	Sumitra W/o Sh. Krishan, VPo. Mimarpur, Distt. Sonapat. "For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
56	U.O. No.P.S./ULBM/2017-18/3004 dt 29.05.2017	Dinesh S/o Sh. Santram, H. No. 396/24, Arya Nagar, Gali No. 8, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
57	U.O. No.P.S./ULBM/2017-18/2032 dt 29.05.2017	कर्मयोगी श्री कृष्ण गोशाला (रजि नं० 092), गांव सिवाह faren "For construction of shed and purchase of fodder."	500000	SDO (C), Sonapat
58	U.O. No.P.S./ULBM/2017-18/2036 dt 29.05.2017	ओम प्रकाश सुपुत्र श्री अवध बिहारी सिंह, मं नं०. 255/16, सल्लागढ कालोनी, पलवल। "For financial assistance of achieving school education for his children being poor."	50000	SDO (C) Palwal
59	U.O. No.P.S./ULBM/2017-18/2040 dt 29.05.2017	Samaj Kalyan Sangarsh Samiti Panchkula (Regd. 353), # 159-A, Maheshpur, Sector-21, Panchkula. "For distribution of Books and Blanket to the poor children of society."	100000	SDO (C) Panchkula

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
60	U.O. No.P.S./ULBM/2017-18/3000 dt 29.05.2017	Saini Sabha Naraingarh (Regd. No. 603).. # 740, W.No. 12, Near UCO Bank. Naraingarh, Distt. Ambala (134203). "For completion of community hall for the use of general public."	500000	SDO (C) Naraingarh
61	U.O. No.P.S./ULBM/2017-18/2056 dt 29.05.2017	Sandeep Kumar S/o Sh. Balbir Singh, VPo. Phoosgarh, Distt. Karnal. "For financial assistance for medical treatment of his son being poor."	200000	SDO (C) Karnal
62	U.O. No.P.S./ULBM/2017-18/2076 dt 29.05.2017	Balinder Kumar S/o Sh. Deshraj, VPo. Phoosgarh, Distt. Karnal. "For financial assistance for repair of house and medical treatment of his father being poor."	200000	SDO (C) Karnal
63	U.O. No.P.S./ULBM/2017-18/2093 dt 29.05.2017	गौरव गर्ग पुत्र श्री प्तपाल गर्ग, गांव संगतपुरा तहसील व जिला कैथल। "For financial assistance of repair of house being poor."	50000	SDO (C) Kaithal
64	U.O. No.P.S./ULBM/2017-18/2024 dt 29.05.2017	Jan Chetna Samiti (Regd. 248) # 167-L, Model Town, Karnal. "For campaigning for stop female foeticide."	100000	SDO (C) Karnal
65	U.O. No.P.S./ULBM/2017-18/2044 dt 29.05.2017	Gram Panchayat Mithapur, Distt. Ambala. "For Completion of Shamshaan Ghat."	100000	BDPO, Saha
66	U.O. No.P.S./ULBM/2017-18/3190 dt 07.06.2017	Deputy Commissioner, Ambala. "(1) For distribute Prize & Sweets to children who take 7 part in Parade & Cultural Programme on Republic Day 2017. (Rs.2.00 lac) (2)For distribute Books & Copies to the student of Observation Home on Republic Day 2017."	400000	SDO (C) Ambala
67	U.O. No.P.S./ULBM/2017-18/3193 dt 07.06.2017	Kavita W/o Late Sh. Dilbag Singh Near Kabir Ashram, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
68	U.O. No.P.S./ULBM/2017-18/3197 dt 07.06.2017	दीपक सुपुत्र श्री जय भगवान गांव खेवडा तह० राई जिला सोनीपत "For financial assistance for compensative the loss/damage due to fire"	50000	SDO (C), Rai
69	U.O. No.P.S./ULBM/2017-18/3201 dt 07.06.2017	Purushottam S/o Sh. Balbir Singh, Village Farmana, Tehsil Kharkhoda, Distt., Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Kharkhoda
70	U.O. No.P.S./ULBM/2017-18/3205 dt 07.06.2017	Dharampal S/o Sh. Mehar Chand, H.No.509, 50.0 Jamalpura, Phez Bazar, Sonapat. "For financial assistance for medical treatment being poor."	50000	SDO (C), Sonapat
71	U.O. No.P.S./ULBM/2017-18/3209 dt 07.06.2017	शम्भु सिंह सुपुत्र श्री सुखदेव सिंह, म० न० 923, बार्ड न० 25, दहिया कालोनी, सोनीपत। or financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
72	U.O. No.P.S./ULBM/2017-18/3263 dt 13.06.2017	Mukesh Kumar S/o Sh. Jagdish Chander Saini, Village Kabirpur. Tehsil & Distt., Sonapat. "For financial assistance for medical treatment being poor."	50000	SDO (C), Sonapat
73	U.O. No.P.S./ULBM/2017-18/3267 dt13.06.2017	Ashish Sharma S/o Sh. Kulwant Rai Sharma. #87/19, Jiwan Nagar, Sonapat. "For financial assistance for medical treatment being poor."	45000	SDO (C), Sonapat
74	U.O. No.P.S./ULBM/2017-18/3271 dt 13.06.2017	Rajesh S/o Sh.Sukhiram. W.No.3. Dhanak Basti, Gali No.3, Sonapat. "For financial assistance for medical treatment being poor."	100000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
75	U.O. No.P.S./ULBM/2017-18/3493 dt 30.06.2017	श्री कृष्ण गोपाला (रजि नं० ROS106) करनाल. construction of shed and purchase of fodder."	500000	SDO (C), Karnal
76	U.O. No.P.S./ULBM/2017-18/3497 dt 30.06.2017	Shri Sanatan Dharm Education Board (Regd. OS133) Pull Bazar, Narnaul, Distt. Mahendergarh. "For construction of rooms	521000	SDO (C), Narnaul
77	U.O. No.P.S./ULBM/2017-18/3501 dt 30.06.2017	Divya Kurukshetra Mission (Regd. 4747). Keshav Pratishthan Mohan Nagar, Kurukshetra. "For free health camp free medicine and distribution of Books /	600000	SDO (C), Kurukshetra
78	U.O. No.P.S./ULBM/2017-18/3521 dt 30.06.2017	Geeta Niketan Vidya Mandir, Mohan Nagar, Kurukshetra (Affiliation No. 2973/KKR/8th /BOSE/2015). " For construction of Library."	521000	SDO (C), Kurukshetra
79	U.O. No.P.S./ULBM/2017-18/3513 dt 30.06.2017	Vaish Education Society (Regd. 00578), Rohtak. "For construction of rooms and purchase of Library Books."	1100000	SDO (C), Rohtak
80	U.O. No.P.S./ULBM/2017-18/3505 dt 30.06.2017	शिक्षा भारती विद्यालय जगदीर कालोनी, रोहतक, सम्बद्धता नं 830088) "For construction of library."	325000	SDO (C), Rohtak
81	U.O. No.P.S./ULBM/2017-18/3509 dt 30.06.2017	अग्रवाल संगठन (रजि नं० 82) रजि ऑफिस 801, सेक्टर 11. डा पानीपत For construction of community hall for the use of general public."	1100000	SDO (C), Panipat
82	U.O. No.P.S./ULBM/2017-18/3517 dt 30.06.2017	Sindhu Bhawan Trust (Regd. 2077), # 1681, Main Bazar, Paharganj, New Delhi." For construction of Sindhu Bhawan."	1100000	Under Secretary to CM, Cell Haryana
83	U.O. No.P.S./ULBM/2017-18/3564 dt 10.07.2017	Deputy Commissioner, Sonapat. "For purchase of Dental Chair to be establish in PHC Kundli for public use."	250000	SDO (C), Sonapat
84	U.O. No.P.S./ULBM/2017-18/3632 dt 13.07.2017	Sangeeta W/o Sh. Harbans Lal # 866/14, Brham Colony, Sonapat. For financial assistance for medical treatment for her husband being poor."	100000	SDO (C), Sonapat
85	U.O. No.P.S./ULBM/2017-18/3636 dt 13.07.2017	Aarti W/o Late Sh. Jitender Vill. Garh Shahjanpur, Distt. Sonapat. "For financial assistance for achieving school education for her children being poor/widow."	50000	SDO (C), Sonapat
86	U.O. No.P.S./ULBM/2017-18/3640 dt 13.07.2017	Sunil S/o Sh. Ram Phal Subhash Nagar, Sonapat. "For financial assistance for medical treatment being poor."	50000	SDO (C), Sonapat
87	U.O. No.P.S./ULBM/2017-18/3648 dt 13.07.2017	Chander Kalan W/o Late Sh. Puran Chand W. No. 7. Mohalla Khatikan, Sonapat. "For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
88	U.O. No.P.S./ULBM/2017-18/3652 dt 13.07.2017	Rani W/o Late Sh. Tara Chand Vill. Bidhlana, Teh. Kharkhoda, Distt. Sonapat. "For financial assistance for achieving school education for her children being poor/widow."	50000	SDO (C), Kharkhauda
89	U.O. No.P.S./ULBM/2017-18/3656 dt 13.07.2017	Balwan S/o Sh. Tek Chand Vill. Bali Qutabpur, Teh. Ganaur, Distt. Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Ganaur
90	U.O. No.P.S./ULBM/2017-18/3660 dt 13.07.2017	Prem S/o Sh. Kisan Chand Vill. Pinana, Distt. Sonapat. "For financial assistance for medical treatment being poor."	50000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
91	U.O. No.P.S./ULBM/2017-18/3664 dt 13.07.2017	Vimla Rani W/o Late Sh.Naresh Kumar W. No. 10, Karkhoda, Sonapat. "For financial assistance for achieving school education for her children being poor/widow."	200000	SDO (C), Kharkhauda
92	U.O. No.P.S./ULBM/2017-18/3668 dt 13.07.2017	Surender S/o Sh. Hawa Singh Vill. Bidhlana, Teh. Kharkhoda, Dist. Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Kharkhauda
93	U.O. No.P.S./ULBM/2017-18/3672 dt 13.07.2017	Rahul Sharma S/o Sh.Pawan Kumar Sharma 5/377, Indra Colony, Sonapat. "For financial assistance for medical treatment of his son being poor."	200000	SDO (C), Sonapat
94	U.O. No.P.S./ULBM/2017-18/3676 dt 13.07.2017	Aarti W/o Late Sh. Surajbhan W. No. 28, Garhi Gasita, Gopal Nagar, Sonapat. "For financial assistance for medical treatment for her daughter being poor."."	50000	SDO (C), Sonapat
95	U.O. No.P.S./ULBM/2017-18/3680 dt 13.07.2017	Sargam Theatrical Group (Regd. 2252) 22/9 Lalit Ganj, Sonapat. "For promotion of cultural activities."	100000	SDO (C), Sonapat
96	U.O. No.P.S./ULBM/2017-18/3684 dt 13.07.2017	Ashok Kumaar S/o Sh. Ram Krishan Uttam Nagar,Baiyapur Khurd, Sonapat." For financial assistance for medical treatment for his daughter being poor."	50000	SDO (C), Sonapat
97	U.O. No.P.S./ULBM/2017-18/3688 dt 13.07.2017	Janarpan Dharmarth Samiti (Regd. 01908) # 5/6, Saipuram, Sonapat." For distribution of sewing machine to poor women of society."	111000	SDO (C), Sonapat
98	U.O. No.P.S./ULBM/2017-18/3692 dt 13.07.2017	Himanshu S/o Sh. Parveen Kumar # 1351/17, Bhagatpura, Sonapat. "For financial assistance for achieving school being poor."	50000	SDO (C), Sonapat
99	U.O. No.P.S./ULBM/2017-18/3696 dt 13.07.2017	Harish Chander S/o Sh. Ram Narayan # 219, Old HBC, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
100	U.O. No.P.S./ULBM/2017-18/3700 dt 13.07.2017	Radha Devi W/o Late Sh. Sunil Radhana Road, Uttam Nagar, Baiyapur Khurd, Sonapat." For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
101	U.O. No.P.S./ULBM/2017-18/3704 dt 13.07.2017	Sonia D/o Sh. Attar Singh # 1865/25, West Ram Nagar, Sonapat." For financial assistance for achieving shool education being poor."	50000	SDO (C), Sonapat
102	U.O. No.P.S./ULBM/2017-18/3708 dt 13.07.2017	Krishan S/o Sh. Pale Ram Mayur Vihar, Gali No. 26. Gohana Road, Sonapat." For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
103	U.O. No.P.S./ULBM/2017-18/3712	Jeet Ram S/o Sh. Mange Ram # 148/22, W. No. 24, Arya Nagar, Sonapat " For financial	50000	SDO (C), Sonapat
104	U.O. No.P.S./ULBM/2017-18/3716 dt 13.07.2017	Savita W/o Sh. Surender. Vill. Fazilpur, Distt. Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
105	U.O. No.P.S./ULBM/2017-18/3724 dt 13.07.2017	Sushil Kumar S/o Sh. Suresh Kumar Vill. Baiyapur Khurd, Distt. Sonapat." For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
106	U.O. No.P.S./ULBM/2017-18/3728	Poonam W/o Sh. Prem Kumar # 6/445, Old Mahavir Colony, Sonapat. "For financial	50000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount	Executing Agency
1	2	3	4	5
107	U.O. No.P.S./ULBM/2017-18/3732 dt 13.07.2017	Subhash Chand S/o Sh. Ram Dayal Sudama Nagar, Sonapat. "For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
108	U.O. No.P.S./ULBM/2017-18/3736 dt 13.07.2017	Satish Chand Mittal S/o Gopi Ram W. No. 27, Subhash Nagar, Sonapat. "For financial assistance for repair of house and medical treatment being poor."	100000	SDO (C), Sonapat
109	U.O. No.P.S./ULBM/2017-18/3740 dt 13.07.2017	Sanjeet S/o Sh. Ram Rattan Jain Bagh Colony, Gohana Road, Sonapat. For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
110	U.O. No.P.S./ULBM/2017-18/3744 dt 13.07.2017	Naro W/o Late Sh. Dev Anand # 505, W. No. 15, Mashad Mohalla, Sonapat. For financial assistance for repair of house being poor/widow."	50000	SDO (C), Sonapat
111	U.O. No.P.S./ULBM/2017-18/3748 dt 13.07.2017	Umed Singh S/o Sh. Chotu Ram Indra Colony, Sonapat. For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
112	U.O. No.P.S./ULBM/2017-18/3756 dt 13.07.2017	Tipu Gupta S/o Sh. Vibhishan Gupta West Ram Nagar, w.no. 7, Sonapat For financial assistance for achieving school education for his children being poor."	30000	SDO (C), Sonapat
113	U.O. No.P.S./ULBM/2017-18/3720 dt 13.07.2017	Shri Aggarwal Sabha (Regd. 47/1974-75) Sohna, Distt. Gurugram." For construction of community hall to be used by general public."	500000	SDO (C), Gurugram
114	U.O. No.P.S./ULBM/2017-18/3628 dt 13.07.2017	Chetan S/o Sh. Durgadass Malhotra # 3854/2, Khatar Wara Mohalla, Ambala City, Distt. Ambala. "For financial assistance for repair of house being poor."	30000	SDO (C), Ambala
115	U.O. No.P.S./ULBM/2017-18/3752 dt 13.07.2017	Shree Santan Dharam Punjabi Ramlila Club (Regd. 778) Near Partap Chowk, Rohtak. "For construction of community hall to be used by general public."	500000	SDO (C), Rohtak
116	U.O. No.P.S./ULBM/2017-18/3644 dt 13.07.2017	Parmod Kumar S/o Sh. Ishwar Chand VPO. Khanpur, Distt. Karnal." For financial assistance for repair of house and achieving school education for his children being poor."	200000	SDO (C), Karnal
117	U.O. No.P.S./ULBM/2017-18/4198 dt 16.08.2017	Narender S/o Sh. Balbir Vill. Khanda, Teh. Kharkhoda, Distt. Sonapat. "For financial assistance for repair of house being poor."	200000	SDO (C), Kharkhauda
118	U.O. No.P.S./ULBM/2017-18/4202 dt 16.08.2017	Anil S/o Sh. Raj Kumar Vill. Kathura, Teh. Gohana, Distt. Sonapat." For financial assistance for repair of house being poor."	100000	SDO (C), Gohana
119	U.O. No.P.S./ULBM/2017-18/4206 dt 16.08.2017	Rajender S/o Sh. Surajmal VPO Murthal, Distt. Sonapat."For financial assistance for repair of house being poor."	100000	SDO (C), Murthal
120	U.O. No.P.S./ULBM/2017-18/4210 dt 16.08.2017	Vikash S/o Sh. Narender Kumar # 142, Mohalla Kalan, Sonapat. "For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
121	U.O. No.P.S./ULBM/2017-18/4214 dt 16.08.2017	Raj Rani W/o Late Sh. Ram Kisan # 501/A, Indra Colony, Sonapat. For ariel assistance for repair of house being poor/widow."	100000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
122	U.O. No.P.S./ULBM/2017-18/4218 dt 16.08.2017	Bharat Vikash Parishadh, Rajmarg Shakha, Sonapat (Regd. S2272/1963) 2166, Aldiko County, Rajmarg-1, Sonapat." For compaigning for stop female foeticide."	200000	SDO (C), Sonapat
123	U.O. No.P.S./ULBM/2017-18/4222 dt 16.08.2017	Jitender Kumar S/o Sh. Anoop Singh # 100/31, Sastri Colony, Gali No. 1. Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
124	U.O. No.P.S./ULBM/2017-18/4226 dt 16.08.2017	Shiv Evam Shani Mandir Sewa Samiti (Regd. 02157) Vill. Juan, Distt. Sonapat. "For construction of Library and purchase of library books."	200000	SDO (C), Sonapat
125	U.O. No.P.S./ULBM/2017-18/4242 dt 16.08.2017	Shri Shankar Kui Mandir Sabha (Regd. 444), Kami Road, Sonapat. "For completion of Community Hall to used by general public."	500000	SDO (C), Sonapat
126	U.O. No.P.S./ULBM/2017-18/4246 dt 16.08.2017	Pooja Dahiya D/o Sh. Narender Dahiya Parbh Nagar, Mirch Mandi, Rohtak Road, Sonapat. "For financial assistance for achieving school education being poor."	50000	SDO (C), Sonapat
127	U.O. No.P.S./ULBM/2017-18/4258 dt 16.08.2017	Naresh Kumar S/o Late Sh. Virender Kumar # 153, Jeewan Nagar, Sonapat. "For financial assistance for medical treatment being poor."	50000	SDO (C), Sonapat
128	U.O. No.P.S./ULBM/2017-18/4266 dt 16.08.2017	Neelam W/o Sh. Sonu Kalra # 11/511, Rishi Nagar Sonapat." For financial assistance for medical treatment being poor.	50000	SDO (C), Sonapat
129	U.O. No.P.S./ULBM/2017-18/4270 dt 16.08.2017	Bhajan Dass S/o Sh.Ramdiya Vill. Juan, Distt., Sonapat. For financial assistance for medical treatment being poor."	50000	SDO (C), Sonapat
130	U.O. No.P.S./ULBM/2017-18/4274 dt 16.08.2017	Hari Om Gaushala, Mohana (Regd. 0077), Vill. Mohana, Distt. Sonapat. "For construction of shed and purchase of fodder."	500000	SDO (C), Sonapat
131	U.O. No.P.S./ULBM/2017-18/4278 dt 16.08.2017	Meenakshi W/o Late Sh. Aashish # 490/27, Dev Nagar, Sonapat. "For financial assistance for repair of house being poor/widow."	200000	SDO (C), Sonapat
132	U.O. No.P.S./ULBM/2017-18/4230 dt 16.08.2017	Ashwani Gupta Memorial Educational, sports & Charitable Trust (Regd. 1289). # 94, Sector-17, Panchkula. "For promotion of sport activities."	500000	SDO (C) Panchkula
133	U.O. No.P.S./ULBM/2017-18/4234 dt 16.08.2017	Balmiki Bhairav Samuday, Mathana (Regd. 0085), Vill. Mathana, Teh.Thanesar, Distt. Kurukshetra. "For construction of community	160000	SDO (C) Thanesar
134	U.O. No.P.S./ULBM/2017-18/4250 dt 16.08.2017	Vishali Saini D/o Sh. Anoop Kumar Saini # 2289/1, Gali No. 8, Mohalla Rupnagar, Rohtak(124001). "For financial assistance for	100000	SDO (C), Rohtak
135	U.O. No.P.S./ULBM/2017-18/4254 dt 16.08.2017	Seema Rani W/o Late Sh. Ajay Kumar, Baljeet Nagar, Near Khera, Panipat. "For financial assistance for repair of house and achieving	200000	SDO (C), Panipat
136	U.O. No.P.S./ULBM/2017-18/4262 dt 16.08.2017	Suresh Chand Gupta S/o Sh. Sita Ram Arya Nagar, Near Janta Hotel, Palwal. "F ancial assistance for medical treatment being poor."	100000	SDO (C), Palwal
137	U.O. No.P.S./ULBM/2017-18/4238 dt 16.08.2017	Bharat Vikas Parishadh, Govind Shakha Charitable Trust, Sonapat. (Regd. 4293), # 510, Sector-14. Sonapat." For campaigning for stop female foeticide"	200000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
138	U.O. No.P.S./ULBM/2017-18/4369 dt 28.08.2017	Samaj Kalayan Parishad (Regd. 881) Vill. Rohat, Distt. Sonapat. For purchase Books/Blanket for distribution amongst poor children and BPL families."	100000	SDO (C), Sonapat
139	U.O. No.P.S./ULBM/2017-18/4381 dt 28.08.2017	Rajni Devi W/o Sh. Bijender Sharma # 828-B, Murthal Aada. Raj Mohalla, Sonapat." For financial assistance for medical treatment for her husband being poor."	200000	SDO (C), Murthal
140	U.O. No.P.S./ULBM/2017-18/4385 dt 28.08.2017	Roshni W/o Sh. Naresh Kumar Vill. Kalupur, Distt. Sonapat." For financial assistance for medical treatment for her husband being poor."	50000	SDO (C), Sonapat
141	U.O. No.P.S./ULBM/2017-18/4389 dt 28.08.2017	Shiv Kumari W/o Sh. Vijay Gopal Nagar, Garhi Gasita, Sonapat. "For financial assistance for medical treatment being poor."	30000	SDO (C), Sonapat
142	U.O. No.P.S./ULBM/2017-18/4393 dt 28.08.2017	Sushila W/o Late Sh. Dharampal Vill. Juan No. 1, Distt. Sonapat. "For financial assistance for achieving school education for her children being poor/widow."	50000	SDO (C), Sonapat
143	U.O. No.P.S./ULBM/2017-18/4397 dt 28.08.2017	Sunita W/o Sh. Sanjay 3, Gali No. 9, Dha al assistance for repair of Basti, Sonapat. For fi house being poor."	50000	SDO (C), Sonapat
144	U.O. No.P.S./ULBM/2017-18/4401 dt 28.08.2017	Meena Devi W/o Late Sh. Sachidanand Patel Nagar, Sonapat." For financial assistance for repair of house being poor/widow."	50000	SDO (C), Sonapat
145	U.O. No.P.S./ULBM/2017-18/4405 dt 28.08.2017	Poonam w/o Sh. Kumar # 2523, Wy No. 19, Shanti Nagar, Sonepal. "For financial assistance for achieving school education for her children being poor."	50000	SDO (C), Sonapat
146	U.O. No.P.S./ULBM/2017-18/4409 dt 28.08.2017	Mai Ram S/o Sh. Ramnath Jiwan Vihar, Gali No. 4, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
147	U.O. No.P.S./ULBM/2017-18/4413 dt 28.08.2017	Pushpa Kumari D/o Sh. Rajender Singh Harsana Kalan. Sonapat. "For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
148	U.O. No.P.S./ULBM/2017-18/4417 dt 28.08.2017	Anita W/o Sh. Kewal Lalupur, Kirti Nagar, Gali No. 4, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
149	U.O. No.P.S./ULBM/2017-18/4421 dt 28.08.2017	Dalsher Singh S/o Sh. Fateh Singh Kabirpur, Sonapat. "For financial assistance for medical treatment being poor."	50000	SDO (C), Sonapat
150	U.O. No.P.S./ULBM/2017-18/4425 dt 28.08.2017	Shri Shewtamber Jain Sthanak Trust (Regd. 3824) Baba Halwai Hatta, Sonapat. "For completion of community hall to be used by general public."	500000	SDO (C), Sonapat
151	U.O. No.P.S./ULBM/2017-18/4373 dt 28.08.2017	Deputy Commissioner Kurukshetra. "For distribute Prizes & Sweets to Children, who took part in Parade & Cultural Programme on Independence Day, 2017."	200000	SDO (C), Kurukshetra
152	U.O. No.P.S./ULBM/2017-18/4377 dt 28.08.2017	Yaadgar-e-Rafi Society (Regd. 1594) 2028, First Floor, Sector-47-C. Chandigarh. "For the promotion of Cultural Activities."	200000	SDO (C) Panchkula

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
153	U.O. No.P.S./ULBM/2017-18/4605 dt 12.09.2017	Sanjay Sethi S/o Sh. Madan Lal Sethi # 300, 2017- Housing Board Colony, Sonapat. "For financial 4605 assistance for achieving school education for his 2017 children being poor."	50000	SDO (C), Sonapat
154	U.O. No.P.S./ULBM/2017-18/5012 dt 04.10.2017	Commissioner, Municipal Corporation, Sonapat. "For construction of rooms for press club in Sonapat."	1500000	SDO (C), Sonapat
155	U.O. No.P.S./ULBM/2017-18/5000 dt 04.10.2017	Jagdish S/o Sh. Risale, Vill. Baiyapur Khurd, Distt. Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
156	U.O. No.P.S./ULBM/2017-18/4996 dt 04.10.2017	Savita W/o Sh. Devender, # 512/26, West Ram Nagar, Sonapat." For financial assistance for achieving school education for her daughters being poor."	50000	SDO (C), Sonapat
157	U.O. No.P.S./ULBM/2017-18/4988 dt 04.10.2017	Kuldeep Mehra S/o Late Sh. Jai Narayan Mehra Dev Nagar, Sonapat. "Financial assistance for achieving higher education for his wife being poor."	50000	SDO (C), Sonapat
158	U.O. No.P.S./ULBM/2017-18/4984 dt 04.10.2017	Jagdish S/o Sh. Lagdu Ram# 432, W.No. 5, Lal Darwaja, Sonapat. "For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
159	U.O. No.P.S./ULBM/2017-18/4980 dt 04.10.2017	Ramesh Kumar S/o Sh. Lakhi RamVill. Lath, Teh. Gohana, Distt. Sonapat." For financial assistance for achieving school education for his children being poor."	100000	SDO (C), Gohana
160	U.O. No.P.S./ULBM/2017-18/4976 dt 04.10.2017	Manav Adhikar Sanrakshan Sangh (Regd. 10.522), Sonapat.# 45/31, Sir Chhotu Ram Chowk, Main Gohana Road, Sonapat." For Campaigning for stop female foeticide."	200000	SDO (C), Sonapat
161	U.O. No.P.S./ULBM/2017-18/4972 dt 04.10.2017	Jiya Ram S/o Sh. Paras Ram West Ram Nagar, Sonapat. For financial assistance for compensative the loss/damage due to fire accident of his shop."	100000	SDO (C), Sonapat
162	U.O. No.P.S./ULBM/2017-18/4968 dt 04.10.2017	इरसाद अली पुत्र श्री रसीद गांव जंथेड़ी जिला सोनीपत। "For financial assistance for achieving school education for his children being poor."	50000	SDO (C), Sonapat
163	U.O. No.P.S./ULBM/2017-18/4964 dt 04.10.2017	जेबुन पत्नी श्री गबरूदीन कबीरपुर, जिला सोनीपत। "For financial assistance for medical treatment being poor."	50000	SDO (C), Sonapat
164	U.O. No.P.S./ULBM/2017-18/4952 dt 04.10.2017	Balkishan S/o Sh. Sube Singh Vikash Nagar, W.No. 29, New Market, Kakroi Road, Sonapat. "For financial assistance for repair of house being poor."	200000	SDO (C), Sonapat
165	U.O. No.P.S./ULBM/2017-18/4948 dt 04.10.2017	Babli W/o Sh. Parmod Vijay Nagar Kalupur Chungi, Sonapat "For financial assistance for repair of house being poor."	200000	SDO (C), Sonapat
166	U.O. No.P.S./ULBM/2017-18/4944 dt 04.10.2017	Chand Ram S/o Sh. Lal Chand VPo. Thana Khurd, Distt. Sonapat." For financial assistance for repair of house being poor."	50000	SDO (C), Kharkhauda
167	U.O. No.P.S./ULBM/2017-18/4932 dt 04.10.2017	Mohit Kumar Gupta S/o Late Sh. Hari Parkash Gupta #1601, HBC, Sec-14, Sonapat. "For financial assistance for achieving higher education being poor."	100000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
168	U.O. No.P.S./ULBM/2017-18/4928 dt 04.10.2017	Yamin Safi S/o Late Sh. Kamrudin # 298/22, Krishan Nagar, Sonapat. "For financial assistance for medical 17 treatment of his son and wife being poor."	100000	SDO (C), Sonapat
169	U.O. No.P.S./ULBM/2017-18/4912 dt 04.10.2017	K.S. Gulia Memorial Sports Society, Sonapat (Regd. 00717). "For promotion of sports activities."	250000	SDO (C), Sonapat
170	U.O. No.P.S./ULBM/2017-18/4860 dt 04.10.2017	Sonu Kalra S/o Sh. Devraj Kalra # 11/511, Rishi Nagar, Sonapat. "For financial assistance for medical treatment being poor."	72000	SDO (C), Sonapat
171	U.O. No.P.S./ULBM/2017-18/4992 dt 04.10.2017	Suman W/o Late Sh. Jagmender Vill. Garhi Brhamnan, Distt. Sonapat. "For financial assistant for repair of house being poor/widow."	100000	SDO (C), Sonapat
172	U.O. No.P.S./ULBM/2017-18/5020 dt 04.10.2017	Mahender Kumar S/o Sh. Baldev Krishan # 111, Mohalla Kot, Sonapat. "For financial assistance for medical treatment for his wife being poor."	50000	SDO (C), Sonapat
173	U.O. No.P.S./ULBM/2017-18/4876 dt 04.10.2017	Kamlesh W/o Late Sh. Krishan Vill. Gangana, Teh. Gohana, Distt. Sonapat. "For financial assistance for medical treatment being poor/widow."	50000	SDO (C), Gohana
174	U.O. No.P.S./ULBM/2017-18/4916 dt 04.10.2017	Parmila W/o Late Sh. Anand Vill. Gangana, Teh. Gohana, Distt. Sonapat. "For financial assistance for medical treatment being poor/widow."	50000	SDO (C), Gohana
175	U.O. No.P.S./ULBM/2017-18/4904 dt 04.10.2017	Ravi Kumar S/o Sh. Devender Kumar Dhanak Mohalla, Sonapat. "For financial assistant for repair of house being poor."	50000	SDO (C), Sonapat
176	U.O. No.P.S./ULBM/2017-18/4884 dt 04.10.2017	Devi Chand S/o Sh. Chandgi Ram Vill. Bandepur, Distt. Sonapat. "Financial assistant for repair of house being poor."	50000	SDO (C), Sonapat
177	U.O. No.P.S./ULBM/2017-18/4864 dt 04.10.2017	Sashi Bhushan Verma S/o Sh. Subhash Chand # DB 616/2, Sonapat. "For financial assistant for achieving higher education for his daughter being poor."	50000	SDO (C), Sonapat
178	U.O. No.P.S./ULBM/2017-18/4872 dt 04.10.2017	Narender Dahiya S/o Sh. Het Ram Parbhu Nagar, Mirch Mandi, Sonapat. "For financial assistant for achieving education for his daughter being poor."	50000	SDO (C), Sonapat
179	U.O. No.P.S./ULBM/2017-18/4868 dt 04.10.2017	Pancham S/o Sh. Mangal Rishi Colony, Sonapat. "For financial assistant for school education for his daughters being poor."	50000	SDO (C), Sonapat
180	U.O. No.P.S./ULBM/2017-18/4880 dt 04.10.2017	Satish Kumar S/o Sh. Baljeet Singh # 74/24, Vishal Nagar, Sonapat. "For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
181	U.O. No.P.S./ULBM/2017-18/5016 dt 04.10.2017	Suman W/o Sh. Hitender Singh # 820, SGM Nagar, Faridabad. "Financial assistance for repair of house being poor."	100000	SDO (C), Faridabad
182	U.O. No.P.S./ULBM/2017-18/5008 dt 04.10.2017	Malik Pankaj Anand Memorial Trust (Regd. 4409), # 156, Sarojni Colony, Yamuna Nagar. "For promotion of cultural activities."	250000	SDO (C), Yamunanagar

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
183	U.O. No.P.S./ULBM/2017-18/5004 dt 04.10.2017	Gulab Chand S/o Sh. Ram Kanwar # 178/30, 66 Foot Road, Patel Nagar, Bahadurgarh (Jhajjar)." For financial assistance for achieving school education for his daughters being poor."	100000	SDO (C), Bahadurgarh
184	U.O. No.P.S./ULBM/2017-18/4896 dt 04.10.2017	Geeta Devi W/o Late Sh. Suresh Kumar Vill. Bochria (Ateli), Distt. Mahendergarh. "For financial assistance for medical treatment being poor/widow."	100000	SDO (C), Narnaul
185	U.O. No.P.S./ULBM/2017-18/4956 dt 04.10.2017	Parkash Chand S/o Sh. Gasita Ram Punhana, W.No. 4. Distt. Nuh. "For financial assistance for repair of house being poor."	200000	SDO (C), Punhana
186	U.O. No.P.S./ULBM/2017-18/4960 dt 04.10.2017	Sonia W/o Sh. ShantiVPO. Garhi Birbal, Distt. Karnal. "For financial assistance for repair of house being poor."	200000	SDO (C), Karnal
187	U.O. No.P.S./ULBM/2017-18/4940 dt 04.10.2017	Santosh Devi W/o Sh. Kavar Singh VPO. Garhi Birbal, Distt. Karnal." For financial assistance for medical treatment being poor/widow."	200000	SDO (C), Karnal
188	U.O. No.P.S./ULBM/2017-18/5369 dt 07.11.2017	Ajay S/o Sh. Jagmender Vill. Gurnauthi, Teh. Kalanaur, Distt. Rohtak. "For financial assistance for repair of house being poor."	100000	SDO (C), Kalanaur
189	U.O. No.P.S./ULBM/2017-18/4852 dt 23.11.2017	Mohan Lal S/o Sh. Vishan Dass # 249, Old Housing Board, Sonapat. For financial assistant for compensative the loss/damage due to fire accident of his shop."	500000	SDO (C), Sonapat
190	U.O. No.P.S./ULBM/2017-18/4856 dt 23.11.2017	Pardeep Kumar S/o Sh. Balbir Singh # 754/9, Sonapat." For financial assistance for repair of house being poor."	200000	SDO (C), Sonapat
191	U.O. No.P.S./ULBM/2017-18/4892 dt 23.11.2017	Dhank Kabir Samaj Jagriti Manch Haryana (Regd. 594) 170/7, Bhim Nagar, Sonapat. "For promotion of cultural activities."	100000	SDO (C), Sonapat
192	U.O. No.P.S./ULBM/2017-18/4920 dt 23.11.2017	Surender S/o Sh. Narayan Singh Vill. Bhatana, Distt. Sonapat. "For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
193	U.O. No.P.S./ULBM/2017-18/5548 dt 23.11.2017	Hans Raj S/o Sh. Uttam Chand # 686, Sector-14, Sonapat. "For financial assistance for compensative the loss/damage due to fire accident of his shop."	200000	SDO (C), Sonapat
194	U.O. No.P.S./ULBM/2017-18/5532 dt 23.11.2017	Tarsem Jindal S/o Sh. Khajan Chand Jindal, Old Anaj Mandi, Gohana, Sonapat." For financial assistance for compensative the loss/damage due to fire accident of his shop."	500000	SDO (C), Gohana
195	U.O. No.P.S./ULBM/2017-18/5552 dt 23.11.2017	Sewanirwat Adhikari/Karamchari Nagar Kalayan Sang (Regd. 234), Sonapat. "For construction of Entry Gate in Chauhan Colony, Gohana Road, Sonapat to be used by general public."	200000	SDO (C), Sonapat
196	U.O. No.P.S./ULBM/2017-18/5556 dt 23.11.2017	Dav Ganga Co. Op. Multipurpose Society Ltd. (Regd. 2022), Sonapat. "For distribution of sewing machines and computers to poor women and children of society."	200000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
197	U.O. No.P.S./ULBM/2017-18/5560 dt 23.11.2017	Kailsho W/o Late Sh. Raju Delhi Camp. Lajpat Nagar, Sonapat." For financial assistance for medical treatment for her daughter being poor."	150000	SDO (C), Sonapat
198	U.O. No.P.S./ULBM/2017-18/5568 dt 23.11.2017	Lokesh Sharma S/o Sh. Onkar Nath Sharma # 651, Sector-14, Sonapat. "For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
199	U.O. No.P.S./ULBM/2017-18/5572 dt 23.11.2017	Ajay Khatri S/o Sh. Surender Khatri, # 14/105, W. No. 14, Nandwani Nagar, Sonapat. "For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
200	U.O. No.P.S./ULBM/2017-18/5580 dt 23.11.2017	Bharat S/o Sh. Ram Kumar Indian Colony, Near Shiv Mandir, Gohana Road, Sonapat. "For financial assistance for achieving school education for his children being poor."	100000	SDO (C), Sonapat
201	U.O. No.P.S./ULBM/2017-18/5584 dt 23.11.2017	Harbans S/o Sh. Jetha Nand # 866/14, Brham Colony, Sonapat. "For financial assistance for medical treatment being poor."	100000	SDO (C), Sonapat
202	U.O. No.P.S./ULBM/2017-18/5588 dt 23.11.2017	Antim W/o Sh. Sandeep Singh Chhikara Pragati Nagar. Gohana Road, Sonapat." For financial assistance for medical treatment and achieving school education for her children being poor/widow."	100000	SDO (C), Sonapat
203	U.O. No.P.S./ULBM/2017-18/5592 dt 23.11.2017	Sanjay S/o Sh. Laxmi Narayan Dhanak Bsati, W. No. 3, 1,0 Sonapat. For financial assistance for medical treatment being poor."	100000	SDO (C), Sonapat
204	U.O. No.P.S./ULBM/2017-18/5596 dt 23.11.2017	Ritu W/o Late Sh. Sunil Kumar # 574/29, Vikas Nagar, 1.0 Sonapat. "For financial assistance for achieving school education for her children being poor."	100000	SDO (C), Sonapat
205	U.O. No.P.S./ULBM/2017-18/5600 dt 23.11.2017	Vidur Gupta S/o Sh. Dharampal Gupta, Old Anaj 1. Mandi, Gohana Sonapat. "For financial assistance for compensative the loss/damage due to fire accident of his shop."	100000	SDO (C), Gohana
206	U.O. No.P.S./ULBM/2017-18/5604 dt 23.11.2017	Surender Saini S/o Sh. Ram Dhan, Old Anaj Mandi, 1 Gohana, Sonapat. "For financial assistance for compensative the loss/damage due to fire accident of his Shop."	100000	SDO (C), Gohana
207	U.O. No.P.S./ULBM/2017-18/5608 dt 23.11.2017	Shri Bhagwan S/o Sh. Chander Bhan, Sudaman Nagar, Sonapat. "For financial assistance for compensative the loss/damage due to fire accident of his shop."	100000	SDO (C), Sonapat
208	U.O. No.P.S./ULBM/2017-18/5612 dt 23.11.2017	Rekha W/o Sh. Rambir Vikas Nagar, Murthal Road, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
209	U.O. No.P.S./ULBM/2017-18/5616 dt 23.11.2017	Gaurav Bansal S/o Late Sh. Somdutt Bansal, # 301/8, Jamalpura, Sonapat. " For financial assistance for medical treatment being poor."	50000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
210	U.O. No.P.S./ULBM/2017-18/5620 dt 23.11.2017	Ram Lal S/o Sh. Lakhwat Vill. Umedgarh, Teh. Ganaur, Distt. Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Ganaur
211	U.O. No.P.S./ULBM/2017-18/5624 dt 23.11.2017	Santosh W/o Late Sh. Ranbir Singh, Arya Nagar, W. No. 24, Sonapat. "For financial assistant for achieving higher education for her son being poor/widow."	50000	SDO (C), Sonapat
212	U.O. No.P.S./ULBM/2017-18/5632 dt 23.11.2017	Tara Chand Jain S/o Sh. Parkash Chand Jain Choudhariyan Mohalla, Sonapat. ". For financial assistance for medical treatment for his children being poor."	50000	SDO (C), Sonapat
213	U.O. No.P.S./ULBM/2017-18/5636 dt 23.11.2017	Amit Kumar S/o Sh. Jai Parkash # 763/21, Govind Nagar, Sonapat. " For financial assistance for achieving higher education being poor."	40000	SDO (C), Sonapat
214	U.O. No.P.S./ULBM/2017-18/5640 dt 23.11.2017	Reena W/o Sh. Narender Vill. Garhi Jhanjra Road, Gandhi Nagar, Ganaur, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Ganaur
215	U.O. No.P.S./ULBM/2017-18/5644 dt 23.11.2017	Maman Singh S/o Sh. Ramdiya Kalayan Nagar, Sarang Road, Sonapat. " For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
216	U.O. No.P.S./ULBM/2017-18/5648 dt 23.11.2017	Matto W/o Late Sh. Raj Singh # 314/24, Arya Nagar, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
217	U.O. No.P.S./ULBM/2017-18/5652 dt 23.11.2017	Daler S/o Sh. Tale Ram Indra Colony, Kalupur, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
218	U.O. No.P.S./ULBM/2017-18/5656 dt 23.11.2017	Prem S/o Sh. Net Ram Parbhu Nagar, Jhuggi Colony, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
219	U.O. No.P.S./ULBM/2017-18/5660 dt 23.11.2017	Ram Niwas S/o Sh. Tara Chand Vill. Khewra, Distt. Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Rai
220	U.O. No.P.S./ULBM/2017-18/5664 dt 23.11.2017	Bharpai W/o Sh. Ved Parkash Kot Mohalla, W. No. 3, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
221	U.O. No.P.S./ULBM/2017-18/5668 dt 23.11.2017	Dharambir S/o Sh. Ranjeet Singh Vill. Fazilpur, Distt. Sonapat." For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
222	U.O. No.P.S./ULBM/2017-18/5672 dt 23.11.2017	Mangat Ram S/o Sh. Dhuli Chand, # 1412, W. No. 28, Gopal Nagar, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
223	U.O. No.P.S./ULBM/2017-18/5676 dt 23.11.2017	Sonia W/o Sh. Balram Arya Nagar, W. No. 14, Rohtak Road Gohana, Sonapat. "For financial assistance for medical treatment of her husband being poor."	50000	SDO (C), Gohana
224	U.O. No.P.S./ULBM/2017-18/5680 dt 23.11.2017	Neha D/o Sh. Devi Chand Vill. Bandepur, Distt. Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Ganaur

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
225	U.O. No.P.S./ULBM/2017-18/5684 dt 23.11.2017	Amita W/o Sh. Satender # 246, Sunder Sanwari, Lal Darwaja, Sonapat. " For financial assistance for medical treatment being poor."	50000	SDO (C), Sonapat
226	U.O. No.P.S./ULBM/2017-18/5688 dt 23.11.2017	Renu W/o Late Sh. Jitender Garhi Gasita, Gopal Nagar, W. No. 28, Sonapat. "For financial assistance for achieving school education being poor."	50000	SDO (C), Sonapat
227	U.O. No.P.S./ULBM/2017-18/5692 dt 23.11.2017	Umesh Chand Saini Rati Rm Saini, Rishi Kunj Colony, Sonapat. "For financial assistance for medical treatment being poor."	50000	SDO (C), Sonapat
228	U.O. No.P.S./ULBM/2017-18/5696 dt 23.11.2017	Meenakshi W/o Sh. Parveen # 29, Masad Mohalla, Sonapat. "For financial assistance for achieving school education for her children being poor."	50000	SDO (C), Sonapat
229	U.O. No.P.S./ULBM/2017-18/5700 dt 23.11.2017	Seema D/o Sh. Dayanand Rishi Colony, Sonapat. " For financial assistance for medical treatment for her son being poor."	50000	SDO (C), Sonapat
230	U.O. No.P.S./ULBM/2017-18/5801 dt 04.12.2017	Swarankanta W/o Sh. Sudhir Kumar # 113-B, Tara Chand, Sonapat.. " For financial assistance for medical treatment for her husband being poor."	100000	SDO (C), Sonapat
231	U.O. No.P.S./ULBM/2017-18/5628 dt 23.11.2017	Bansi Lal S/o Sh. Mahender Singh, Vill. Majra Gurdas, Distt. Rewari. "For financial assistance for medical treatment for his children being poor."	51000	SDO (C), Rewari
232	U.O. No.P.S./ULBM/2017-18/5536 dt 23.11.2017	Panchkula Gaushala Trust (Regd. 673) # 212, Sector-6, Panchkula. "For purchase of fodder."	251000	SDO (C) Panchkula
233	U.O. No.P.S./ULBM/2017-18/5540 dt 23.11.2017	Yuva Khel and Sanskritik Club (Regd. HR 4 2017 01505), Palwal, Distt. Kurukshetra. "For promotion of sports activities."	250000	SDO (C) Thanesar
234	U.O. No.P.S./ULBM/2017-18/5544 dt 23.11.2017	Gadwal Sabha (Regd. 00238), Rohtak, Badri Kedar Bhawan, Chinyot Colony, Rohtak. "For Establishment of Dispensary for use of general public."	250000	SDO (C), Rohtak
235	U.O. No.P.S./ULBM/2017-18/5564 dt 23.11.2017	RR Shelly S/o Sh. P.N. Shelly # 223-R, Model Town, Karnal. "For financial assistance for medical treatment being poor."	100000	SDO (C), Karnal
236	U.O. No.P.S./ULBM/2017-18/5576 dt 23.11.2017	Mukesh Devgan S/o Sh. Ramesh Devgan, Bhattu Road, Shiv Nagar, Fatehabad. For financial assistance for achieving shool education for his children being poor."	100000	SDO (C), Fatehabad
237	U.O. No.P.S./ULBM/2017-18/4900 dt 23.11.2017	Shree Sanatan Dharam Sabha (Regd. 38), Ambala City, Distt. Ambala." For promotion of cultural activities."	250000	SDO (C), Ambala City
238	U.O. No.P.S./ULBM/2017-18/4888 dt 09.01.2018	Chatriya Rajput Mahasabha, District Sonapat (Regd. No. 1655) Hartron Workstation, Raj Building, Near TVS Shwroom, Delhi Road, Sonapat. For ampaigning for stop female foeticide."	500000	SDO (C), Sonapat
239	U.O. No.P.S./ULBM/2017-18/4908 dt 09.01.2018	Commissioner Municipal Corporation, Sonapat. "For installation of Submersibles in Sonapat."	650000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
240	U.O. No.P.S./ULBM/2017-18/4936 dt 09.01.2018	Shree Lakhera Dharamshala Sansthan Samiti, Sonapat (Regd. HR/08/02112/2017, Aadrasht Nagarh, Sonapat. "For construction of community hall to be used by general public."	500000	SDO (C), Sonapat
241	U.O. No.P.S./ULBM/2017-18/85 dt 09.01.2018	Gram Panchayat, Dodwa, Distt. Sonapat. For construction of drain from Phirni of Village Dodwa to onwards."	300000	SDO (C), Sonapat
242	U.O. No.P.S./ULBM/2017-18/89 dt 09.01.2018	Gurdwara Shri Guru Singh Sabha (Regd. 00200), Sujana Singh Park, Sonapat. "For construction of community hall to be used by general public."	500000	SDO (C), Sonapat
243	U.O. No.P.S./ULBM/2017-18/93 dt 09.01.2018	Shri Yog Abhyas Ashram Trust (Regd. 4/15/283), Sonapat. "For construction of community hall to be used by general public."	500000	SDO (C), Sonapat
244	U.O. No.P.S./ULBM/2017-18/97 dt 09.01.2018	achnakar Balmiki Dharamshala (Regd. 00709), Garhi Jhanjra, Gandhi Nagar, Distt. Sonapat. "For construction of community hall to be used by general public."	500000	SDO (C), Sonapat
245	U.O. No.P.S./ULBM/2017-18/101 dt 09.01.2018	Welfare Association (Regd. 00193), Sector-12, Part-1. Sonapat. "For construction of community hall to be used by general public."	500000	SDO (C), Sonapat
246	U.O. No.P.S./ULBM/2017-18/109 dt 09.01.2018	Om Parbha W/o Sh. Sanjeev Jain Vill. Fazilpur, Distt. Sonapat." For financial assistance for repair of house and achieving school education for her children being poor."	200000	SDO (C), Sonapat
247	U.O. No.P.S./ULBM/2017-18/113 dt 09.01.2018	Amrit Kaur W/o Late Sh. Daya Nand Mehra # 963/25, West Ram Nagar, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
248	U.O. No.P.S./ULBM/2017-18/117 dt 09.01.2018	Rani W/o Sh. Suresh W. No. 3, Dhanak Basti, Sonapat. "For financial assistance for repair of house and achieving school education for her children being poor."	50000	SDO (C), Sonapat
249	U.O. No.P.S./ULBM/2017-18/121 dt 09.01.2018	Lakshmi Chand S/o Sh. Mitr Sain H. No. 79/1, Khari Kui. Sonapat. "For financial assistance for medical treatment being poor."	100000	SDO (C), Sonapat
250	U.O. No.P.S./ULBM/2017-18/125 dt 09.01.2018	Prachin Shree Bala Ji Hanuman Parbantak Samiti, (Regd. No. 63), Distt. Sonapat. "For construction of community hall to be used by general public."	500000	SDO (C), Sonapat
251	U.O. No.P.S./ULBM/2017-18/129 dt 09.01.2018	Naresh Kumar S/o Sh. Krishan Saroup Lal Darwaja, Sonapat. "For financial assistance for repair of house being poor."	200000	SDO (C), Sonapat
252	U.O. No.P.S./ULBM/2017-18/133 dt 09.01.2018	Sikh Youth Fedreation (Regd. 00739), Gurudwara Geeta Bhawan, Sonapat. "For campaigning for stop female foeticide."	250000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
253	U.O. No.P.S./ULBM/2017-18/137 dt 09.01.2018	rem Lata W/o Late Sh. Purshotam Lal # 524, Sector- 15, Sonapat. "For compensate to Smt. Prem Lata W/o Late Sh. Purshotam Lal due to death of her husband with electrical pole of M.C. Sonapat."	200000	SDO (C), Sonapat
254	U.O. No.P.S./ULBM/2017-18/142 dt 09.01.2018	Shree Ramdoot Sewa Smiti, (Regd. 735), Vill. Devru, Distt. Sonapat. "For construction of community hall to be used by general public."	500000	SDO (C), Sonapat
255	U.O. No.P.S./ULBM/2017-18/146 dt 09.01.2018	Shree Vishvkarma Panchal Mahasabha Haryana (Regd. 1235) Vishvkarma Nagar, Purkhas Road, Sonapat. "For completion of community hall to be used by general public."	700000	SDO (C), Sonapat
256	U.O. No.P.S./ULBM/2017-18/150 dt 09.01.2018	Pt. Ram Niwas S/o Sh. Brahma Nand Purani Ananj Mandi, Khari Kui, Sonapat. "For financial assistance for medical treatment being poor."	100000	SDO (C), Sonapat
257	U.O. No.P.S./ULBM/2017-18/154 dt 09.01.2018	Samaj Kalayan Parishad (Regd. 881) Vill. Rohat, Distt. Sonapat. "For distribution of Books/Copies and Food Material to poor children of society,"	100000	SDO (C), Sonapat
258	U.O. No.P.S./ULBM/2017-18/158 dt 09.01.2018	Neelam W/o Sh. Surender Kumar # 255/24, Near Jaat Dharamshala, Sonapat. "For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
259	U.O. No.P.S./ULBM/2017-18/170 dt 09.01.2018	Poonam Devi W/o Sh. Prem Kumar Garhi Gasita, Sonapat. "For financial assistance for achieving school education for her children being poor."	50000	SDO (C), Sonapat
260	U.O. No.P.S./ULBM/2017-18/174 dt 09.01.2018	Neelam W/o Sh. Chand Ram # 342/24, Arya Nagar, Sonapat." For financial assistance for achieving schoo education for her children being poor."	50000	SDO (C), Sonapat
261	U.O. No.P.S./ULBM/2017-18/178 dt 09.01.2018	Kalu Ram S/o Sh. Sish Ram Patel Nagar, Distt. Sonapat. "For financial assistance for medical treatment being poor."	100000	SDO (C), Sonapat
262	U.O. No.P.S./ULBM/2017-18/182 dt	Salochna W/o Sh. Ramesh Vill. Badota, Teh. Gohana, Distt. Sonapat. "For financial	50000	SDO (C), Gohana
263	U.O. No.P.S./ULBM/2017-18/186 dt 09.01.2018	Saraswati Devi Educational and Charitable Trust (Regd. 7995), 133-L, Model Town, Sonapat. "For establishment of Dispensary for use of general public."	500000	SDO (C), Sonapat
264	U.O. No.P.S./ULBM/2017-18/190 dt 09.01.2018	Sharwan Jain S/o Late Sh. Prem Singh # 292/28, Gali No. 5, Dev Nagar, Sonapat. "For financial assistance for repair of house being poor."	200000	SDO (C), Sonapat
265	U.O. No.P.S./ULBM/2017-18/194 dt 09.01.2018	Lakshman Singh S/o Sh. Sube Singh Vill.khirajpur Jaat Majra, Distt. Sonapat. "For financial ssistance for repair of house being poor."	100000	SDO (C), Sonapat
266	U.O. No.P.S./ULBM/2017-18/204 dt 09.01.2018	Samaj Sewa Samiti, Sonapat (Regd. 1141) Distt. Sonapat. "For the distribution of Books/Copies and Food Material to the poor children of society."	250000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
267	U.O. No.P.S./ULBM/2017-18/212 dt 09.01.2018	New H.B.C. Sector-23, Welfare Society (Regd. 02226), 2825 F.F., New HBC, Sector-23, Sonapat; "For of equipment for use of Parks of Society."	100000	SDO (C), Sonapat
268	U.O. No.P.S./ULBM/2017-18/162 dt 09.01.2018	Bharat Vikas Parishad Social Welfare Trust (Regd. 10847), Bharat Vikas Prishad Bhawan, Red Cross Campus, Sector-14, Faridabad. "For construction of community hall to be used by general public."	500000	SDO (C), Faridabad
269	U.O. No.P.S./ULBM/2017-18/5874 dt 09.01.2018	World Renewal Spiritual Trust, (Regd. 3874), Near Si Mandir Behind, Sector-7, Nirmal Vihar, Karnal. "For construction of community hall to be used by general public."	250000	SDO (C), Karnal
270	U.O. No.P.S./ULBM/2017-18/81 dt 09.01.2018	Aggarwal Sabha, Taraori, Distt. Karna. (Regd. No. 1753), Aggarwal Dharamshala, Taraori (Karnal). "For construction of community hall to used by general public."	250000	SDO (C), Karnal
271	U.O. No.P.S./ULBM/2017-18/208 dt 09.01.2018	Sonia W/o Sh. Anik # 2050, Khera Colony, Karnal." For financial assistance for repair of house being poor."	200000	SDO (C), Karnal
272	U.O. No.P.S./ULBM/2017-18/216 dt 09.01.2018	Vipin Kumar S/o Sh. Ved Parkash Vill. Phoosgarh, Distt. Karnal. "For financial assistance for repair of house being poor."	200000	SDO (C), Karnal
273	U.O. No.P.S./ULBM/2017-18/4848 dt 09.01.2018	Maharshi Dayanand Univrsity, Rohtak. "For renovation of Radha Krishan Auditorium, MDU, Rohtak."	500000	SDO (C), Rohtak
274	U.O. No.P.S./ULBM/2017-18/105 dt 09.01.2018	Maharaja Agrasen Sewa Sadan Trust (Regd. 10870), Near Shiv Mandir, HUDA Complex, Rohtak. "For construction of community hall to be used by general public."	500000	SDO (C), Rohtak
275	U.O. No.P.S./ULBM/2017-18/380 dt 18.01.2018	Sandeep S/o Sh. Sher Singh Vill. Keorak, Distt. Kaithal. "For financial assistance for medical treatment for his father being poor."	50000	SDO (C), Kaithal
276	U.O. No.P.S./ULBM/2017-18/376 dt 18.01.2018	Mohinder Kumar S/o Sh. Pritam Singh Vill. Dhanupura, Distt. Yamuna Nagar. "For financial assistance for repair of house being poor."	200000	SDO (C), Yamunanagar
277	U.O. No.P.S./ULBM/2017-18/199 dt 09.01.2018	Hindu Kanya Mahavidyala, Jind (Regd. 00058), Distt. Jind. "For renovation of Auditorium."	500000	SDO (C), Jind
278	U.O. No.P.S./ULBM/2017-18/166 dt 09.01.2018	Gram Panchayat Vill. Babail Distt. Panipat. purchase of sports equipment."	500000	SDO (C), Panipat
279	U.O. No.P.S./ULBM/2017-18/453 dt 29.01.2018	Guru Ramdass S/o Sh. Rajdass, Railway Road Bye Road, Near Shiv Mandir, Ganaur, Distt. Sonapat. "For financial assistance for medical treatment being poor."	50000	SDO (C), Ganaur
280	U.O. No.P.S./ULBM/2017-18/698 dt 23.02.2018	Dalbir Singh S/o Sh. Ram Kishan VPO. Barona, Teh. Kharkhoda, Distt. Sonapat. "For financial assistance for repair of house being poor."	125000	SDO (C), Kharkhauda

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
281	U.O. No.P.S./ULBM/2017-18/702 dt 23.02.2018	Neeraj Kumar S/o Sh. Vinod Kumar Brham Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
282	U.O. No.P.S./ULBM/2017-18/706 dt 23.02.2018	Shree Gopinath Ji Mandir Sewa Samiti (Regd. 1539), Gopal Nagar (Garhi Gasita), Sonapat. "For completion for community hall to be used by general public."	500000	SDO (C), Sonapat
283	U.O. No.P.S./ULBM/2017-18/710 dt 23.02.2018	Mandir Shree Thakur Dawara Kalayan Nagar Sewa Samiti (Regd. 1758), Sonapat. "For distribution of Blanket to the poor families of the society."	100000	SDO (C), Sonapat
284	U.O. No.P.S./ULBM/2017-18/714 dt 23.02.2018	Kalasho W/o Sh. Jai # 426, W.No. 6, New Mahavir Colony, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
285	U.O. No.P.S./ULBM/2017-18/718 dt 23.02.2018	Kashmiri Lal S/o Sh. Sish Ram Nagar, Gali No. 3, Sonapat."For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
286	U.O. No.P.S./ULBM/2017-18/726 dt 23.02.2018	Shree Chandi Maa Mahakali Prachin Mandir Sidh Pith Samiti (Regd. No. 00704) Kami Road, Near Baba Dham, Sonapat. "For distribution of Food Material to poor families of society."	10000	SDO (C), Sonapat
287	U.O. No.P.S./ULBM/2017-18/730 dt 23.02.2018	Suman Lata Garg W/o Late Sh. Radhe Shyam Garg, W.No. 8, Gohana, Sonapat. "For financial assistance for repair of house and achieving school education for her children being poor."	100000	SDO (C), Gohana
288	U.O. No.P.S./ULBM/2017-18/739 dt 23.02.2018	Shankulta Devi W/o Late Sh. Preetam Singh, Vill. Fazilpur, Distt. Sonapat. "For financial assistance for achieving of school education for her children being poor."	50000	SDO (C), Sonapat
289	U.O. No.P.S./ULBM/2017-18/743 dt 23.02.2018	Hari Om S/o Sh. Chunni Lal Gopalpur, W.No. 6, Kharkhoda, Distt. Sonapat. "For financial assistance for compensative the loss/damage due to fire accident of his house."	100000	SDO (C), Kharkhauda
290	U.O. No.P.S./ULBM/2017-18/747 dt 23.02.2018	Ajay S/o Sh. Randhir Singh Vill. Purkhas Rathi, Teh. Ganaur, Distt. Sonapat. "For financial assistance for compensative loss/damage due to fire accident of his house.'	50000	SDO (C), Ganaur
291	U.O. No.P.S./ULBM/2017-18/751 dt 23.02.2018	Ved Parkash S/o Sh. Sish Ram W.No. 3, Gali No. 7, Dhanak Basti, Sonapat. "For financial assistance for compensative the loss/damage due to fire accident of his house."	50000	SDO (C), Sonapat
292	U.O. No.P.S./ULBM/2017-18/755 dt 23.02.2018	Bijender Kumar S/o Sh. Nafe Singh Vill. 5 Sandal Khurd, Distt. Sonapat. "For financial assistance for medical treatment being poor."	50000	SDO (C), Sonapat
293	U.O. No.P.S./ULBM/2017-18/759 dt 23.02.2018	Suman W/o Sh. Sunil Kumar Baba Colony, financial assistance for medical treatment of her mother being poor."	50000	SDO (C), Sonapat
294	U.O. No.P.S./ULBM/2017-18/763 dt 23.02.2018	Maya Devi W/o Late Sh. Om Parkash H. No. 509, New Mahavir Colony, Purkhas Road, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
295	U.O. No.P.S./ULBM/2017-18/767 dt 23.02.2018	ram Panchayat Sisana-II, Distt. Sonapat. "For promotion of sports activities."	100000	SDO (C), Kharkhauda
296	U.O. No.P.S./ULBM/2017-18/771 dt 23.02.2018	Satbeer Singh S/o Sh. Zile Singh Vill. Raipur, Distt. Sonapat."For financial assistance for medical treatment being poor."	100000	SDO (C), Sonapat
297	U.O. No.P.S./ULBM/2017-18/775 dt 23.02.2018	Manav Millan Society, Sonapat (Regd. 1384). 76-77, Sector-15, Sonapat. "For distribution of blanket to the poor families of society."	100000	SDO (C), Sonapat
298	U.O. No.P.S./ULBM/2017-18/779 dt 23.02.2018	Bhoop Singh S/o Sh. Ratti Ram # 798 Purkhas Road, W.No. 1, Sugar Mill Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
299	U.O. No.P.S./ULBM/2017-18/791 dt 23.02.2018	Ramesh S/o Sh. Dalip Singh Hanuman Nagar, Kami Road, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
300	U.O. No.P.S./ULBM/2017-18/795 dt 23.02.2018	Kailash Devi W/o Late Sh. Sher Singh, Sunder Sanwari Colony, Sonapat. "For financial assistance for achieving school education for her daughter being poor."	100000	SDO (C), Sonapat
301	U.O. No.P.S./ULBM/2017-18/799 dt 23.02.2018	Kanwaljeet W/o Late Sh. Sanjeev Singh, Gopal Nagar, Garhi Gasita, Sonapat. "For financial assistance for medical treatment being poor/widow."	50000	SDO (C), Sonapat
302	U.O. No.P.S./ULBM/2017-18/803 dt 23.02.2018	Gobind Ram S/o Sh. Aatma Ram # 1237, Gopal Nagar, W.No. 28, Garhi Gasita, Sonapat."For financial assistance for medical treatment and	50000	SDO (C), Sonapat
303	U.O. No.P.S./ULBM/2017-18/807 dt 23.02.2018	Dharam Kaur W/o Late Sh. Subhash Chander, W.No. 28, Parbhu Nagar, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
304	U.O. No.P.S./ULBM/2017-18/811 dt 23.02.2018	Sandeep S/o Sh. Sultan Singh # 354, VPO. Kumasapur, Distt. Sonapat. "For financial assistance for medical treatment being poor."	50000	SDO (C), Sonapat
305	U.O. No.P.S./ULBM/2017-18/815 dt 23.02.2018	Asha Devi W/o Late Sh. Ramesh Kumar # 422, Sector-15, Sonapat. "For financial assistance for medical treatment being poor."	50000	SDO (C), Sonapat
306	U.O. No.P.S./ULBM/2017-18/819 dt 23.02.2018	Mahender Singh S/o Sh. Prithvi Singh, H.No. 490/27, Dev Nagar, Sonapat. "For financial assistance for medical treatment being poor."	50000	SDO (C), Sonapat
307	U.O. No.P.S./ULBM/2017-18/823 dt 23.02.2018	Anita W/o Sh. Manoj Bada Bazar, Bada Bagad, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
308	U.O. No.P.S./ULBM/2017-18/827 dt 23.02.2018	Satyanarayan S/o Sh. Tika Ram # 711/22, Bharatpuri, Sonapat." For financial assistance for repair of house being poor.	50000	SDO (C), Sonapat
309	U.O. No.P.S./ULBM/2017-18/831 dt 23.02.2018	Sudesh Kumar Verma wife of Late Sh. Joginder Singh, Bhagat Singh Colony, Rohtak Road, Sonapat. "For financial assistance for repair of house being poor/widow."	50000	SDO (C), Sonapat
310	U.O. No.P.S./ULBM/2017-18/835 dt 23.02.2018	Tika Ram S/o Sh. Chander Singh Sunder Sanwari, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
311	U.O. No.P.S./ULBM/2017-18/839 dt 23.02.2018	Saroj W/o Late Sh. Bijender Kumar Dev Nagar, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
312	U.O. No.P.S./ULBM/2017-18/843 dt 23.02.2018	Govt. Girls Sr. Sec. School, Sonapat. "For promotion of cultural activities."	100000	SDO (C), Sonapat
313	U.O. No.P.S./ULBM/2017-18/847 dt 23.02.2018	Barti Devi W/o Sh. Ramdev Vishal Nagar, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
314	U.O. No.P.S./ULBM/2017-18/851 dt 23.02.2018	Sheela Wati W/o Sh. Devender Kumar 352 A/8, Adarsh Nagar, Sonapat."For financial assistance for achieving higher education for her daughter being poor."	40000	SDO (C), Sonapat
315	U.O. No.P.S./ULBM/2017-18/855 dt 23.02.2018	Mahender Singh S/o Sh. Manohar Lal # 14/73, Indra Colony, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
316	U.O. No.P.S./ULBM/2017-18/859 dt 23.02.2018	Ram Niwas S/o Sh.Chandan Jeewan Vihar, Gali No. 5, Sonapat. "For Financial assistance for compensative the loss/damage due to fire accident of his house."	200000	SDO (C), Sonapat
317	U.O. No.P.S./ULBM/2017-18/863 dt 23.02.2018	Balwan Singh S/o Sh. Hukam Chand, West Ram Nagar, Gali No. 3, Sonapat. "For Financial assistance compensative the loss/damage due to fire accident of his house."	30000	SDO (C), Sonapat
318	U.O. No.P.S./ULBM/2017-18/872 dt 23.02.2018	Geeta Bhawan Chowk Main Market Association, Sonapat. (Regd. 01608) "For purchase Books/Blanket for distribution amongst poor children and BPL	200000	SDO (C), Sonapat
319	U.O. No.P.S./ULBM/2017-18/907 dt 26.02.2018	Gram Panchayat, Jawahara, Distt. Sonapat. "For promotion activities." of sports activity	100000	SDO (C), Sonapat
320	U.O. No.P.S./ULBM/2017-18/911 dt 26.02.2018	Shri Bansidham Gaushala Society (Regd. 1408) Harsana Kalan, Near Govt. High School, Sonapat. "For construction of shed and purchase of fodder."	263000	SDO (C), Sonapat
321	U.O. No.P.S./ULBM/2017-18/915 dt 26.02.2018	Samarpit Special Education Society (Regd. 01708), 467-A/18, New Tara Nagar, Old D.C. Road, Sonapat."For distribution of	100000	SDO (C), Sonapat
322	U.O. No.P.S./ULBM/2017-18/920 dt 26.02.2018	Atam Parkash S/o Late Sh. Kishan Chand, #500/7, Near S.D. Girls School, Jamalpura, Sonapat. "For financial assistance for compensative the loss/damage due to fire	150000	SDO (C), Sonapat
323	U.O. No.P.S./ULBM/2017-18/924 dt 26.02.2018	Raj Kumar S/o Sh. Diwala Ram Kot Mohalla, Ganaur (Sonapat.)"For financial assistance for compensative the loss/damage due to fire	200000	SDO (C), Ganaur
324	U.O. No.P.S./ULBM/2017-18/953 dt 23.02.2018	Satbir Singh S/o Sh. Daya Chand, Kalupur, Indra Colony, Sonapat. "For financial assistance for repair of house being poor."	50000	SDO (C), Sonapat
325	U.O. No.P.S./ULBM/2017-18/722 dt 23.02.2018	Gaudhan Sewa Samiti (Regd. HR/015/2015/013), Badli Road, Near Surajmal	500000	SDO (C), Bahadurgarh
326	U.O. No.P.S./ULBM/2017-18/867 dt 23.02.2018	Deputy Commissioner, Jhajjar. distribute Prize & Sweets "For Children, who take part in Parade & Cultural Programme on Republic Day 2018."	100000	SDO (C), Jhajjar
327	U.O. No.P.S./ULBM/2017-18/734 dt 23.02.2018	Panna Lal Pushpa Lata Education & Charitable Trust (Regd. No. 24) Vill. Tepla, Distt. Ambala. "For promotion of sports activities."	200000	SDO (C), Ambala Cantt

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
328	U.O. No.P.S./ULBM/2017-18/783 dt 23.02.2018	Akhil Bhartaya Maharishi Dayanand Gaushala (Regd. 00204), Vill. Bainsi, Distt. Rohtak. "For construction of shed and purchase of fodder."	250000	SDO (C), Rohtak
329	U.O. No.P.S./ULBM/2017-18/787 dt 23.02.2018	Ramesh Saini S/o Sh. Biru Ram Vidyapeeth Marg, Behind Bulbul Hotel, Jind. "For financial assistance for repair of house being poor."	20000	SDO (C), Jind
330	U.O. No.P.S./ULBM/2017-18/876 dt 23.02.2018	Ruby W/o Sh. Rupender Kumar, Vill. Phooshgarh, Distt. Karnal. "For financial assistance for repair of house being poor."	150000	SDO (C), Karnal
331	U.O. No.P.S./ULBM/2017-18/880 dt 23.02.2018	Vikash Kumar S/o Sh. Karam Singh, Vill. Labkri, Distt. Karnal. "For financial assistance for repair of house being poor."	150000	SDO (C), Karnal
332	U.O. No.P.S./ULBM/2017-18/957 dt 28.02.2018	Aman Kumar S/o Sh. Dhoom Singh, VPO Garhi Birbal, Distt. Karnal. "For financial assistance for repair of house being poor."	100000	SDO (C), Karnal
333	U.O. No.P.S./ULBM/2017-18/884 dt 23.02.2018	Pankaj Kamboj S/o Sh. Yesh Pal, VPO. Jubbal, Distt. Yamuna Nagar. "For financial assistance for repair of house being poor."	150000	SDO (C), Yamunanagar
334	U.O. No.P.S./ULBM/2017-18/1204 dt 15.03.2018	Haryana Union of Journalists, (Regd. 1992), Panipat. "For Campaigning for stop female foeticide."	200000	SDO (C), Panipat
335	U.O. No.P.S./ULBM/2017-18/1204 dt 15.03.2018	Shweta Sharma D/o Sh. Kulwant Sharma, Gali No. 8. C-30, Azad Nagar, Panipat. "For financial assistance for achieving higher education and repair of house being poor."	200000	SDO (C), Panipat
336	U.O. No.P.S./ULBM/2017-18/1204 dt 15.03.2018	Krishna Rehabilitation Society (Regd. 344), 416-L, Model Town, Panipat. "For constriction of rooms."	500000	SDO (C), Panipat
337	U.O. No.P.S./ULBM/2017-18/1210 dt 15.03.2018	Rajnish W/o Sh. Rajesh Sheoran, Vill. Umarwas, Teh. Badra, Distt. Charkhi Dadri. "For financial assistance for repair of house being poor."	100000	SDO (C), Badra
338	U.O. No.P.S./ULBM/2017-18/1214 dt 15.03.2018	Shri Krishan Gaushala Samiti, Regd. 682, Jakhal Mandi, Fatehabad. "For construction of shed and 8 purchase of fodder."	500000	SDO (C), Tohana
339	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Kashyap Vikash Manch (Regd. 1242), Sonapat. #1058/29, Vikash Nagar, Gali No.3, kroi Road, 8 Sonapat. "For completion of Dharamshala to be used by general public."	1000000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
340	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Shri Shwetamber Jain Sthanak Trust (Regd. 3824) Bada Halwai Hatta, Sonapat. "For 8 completion/construction of hall to be used by general public."	700000	SDO (C), Sonapat
341	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Commissioner, Municipal Corporation, Sonapat. "For construction of streets in Ambedkar Colony, 18 Mhalna Road, Sonapat. 1. Gali No. 1 from Main Road to house of Sh. Suresh S/o Sh. Chote Lal. 2. Gali No. 2 from	1500000	SDO (C), Sonapat
342	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Baba Gangansadh Mandir & Gaushala, Regd. No. 0721, Vill. Tihar Malik, Teh. Gohana, Distt. 18 Sonapat. "For construction of shed and purchase of fodder."	500000	SDO (C), Gohana
343	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	CCA S Jain Senior Secondary School, Ganaur (Sonapat) Affiliation No. 530356. "For renovation of 18 rooms."	300000	SDO (C), Ganaur
344	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Usha Devi W/o Sh. Kirodi, # 618/25, West Ram Nagar, Sonapat. "For financial assistance for repair 18 of house being poor."	50000	SDO (C), Sonapat
345	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Ajay Chauhan S/o Sh. Ramde Baba Colony, Sonapat. "For financial assistance for repair of house 18 being poor."	100000	SDO (C), Sonapat
346	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Rajbir Singh S/o Sh. Nathu Ram, # 588, W.No. 15, Sonapat. "For financial assistance for medical 18 treatment being poor."	200000	SDO (C), Sonapat
347	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Rajesh S/o Sh. Rajender, Vill. Pinana, Distt. Sonapat. "For financial assistance for repair of house being poor."	200000	SDO (C), Sonapat
348	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Devender S/o Sh. Chand Ram, Vill. Moi Hooda, Teh. Gohana, Distt. Sonapat. "For financial assistance for repair of house being poor."	100000	SDO (C), Gohana
349	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Amar Saheed Bhagat Phool Singh Samark Samiti, Regd. 182, Vill. Mahra, Distt. Sonapat. "For purchase of Generator for the use of general public."	200000	SDO (C), Sonapat
350	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Santra Devi W/o Sh. Satish, Ram Nagar, Near Guga Mandir, Jogiyam Mohalla, Sonapat. "For financial assistance for medical treatment for her son being poor."	100000	SDO (C), Sonapat
351	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Manoj Kumar S/o Sh. Shyam Sunder, # 1983, Sec- 15, Housing Board Colony, Sonapat. "For financial assistance for medical treatment being poor."	100000	SDO (C), Sonapat
352	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Natraj Theatrical Group (Regd. 198), West Ram Nagar, Behind Maichand Dairy, Sonapat. "For promotion of cultural activities."	50000	SDO (C), Sonapat
353	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Janta Dharamarth Hospital (Regd No. 74), Sonapat Mandi, Sonapat. "For procurement of Scientific Equipment (X-Ray Machine)."	1100000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
354	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Bhagwan Premsukh Sewa Samiti (Regd. 719), Bhagwan Premsukh Mandir, Mahomdabad, Teh. Kharkhoda, Distt. Sonapat. "For renovation of rooms	500000	SDO (C), Kharkhauda
355	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Bhagwan Mahavir Jeev Daya Community Centre (Regd No. 02038), Near Chotu Ram Rice Mill, Railway Road, Ganaur, Distt. Sonapat. "For construction of community hall to be used by general public."	500000	SDO (C), Ganaur
356	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Sanjay Gupta S/o Sh. Om Parkash Gupta, # 7 Double Story, Sonapat. "For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
357	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Sube Singh S/o Sh. Bhullan, # 1842/28, Garhi Gasita, Sonapat. "For financial assistance for repair of house being poor."	100000	SDO (C), Sonapat
358	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Maharana Partap Yuva Samaj Sewa Samiti (Regd. 4243), Sonapat. "For promotion of cultural activities."	200000	SDO (C), Sonapat
359	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Shri Ram Manav Kalayan Samiti Regd. 2284, Shri Ram Colony, Behind Rose Valley School, Rathdhana Road, Sonapat. "For distribution of sewing machine to poor women of society."	200000	SDO (C), Sonapat
360	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Shri Parjapati Dharamshala Sewa Samiti (Regd. 334) Sarang Road (Railway Road), Sonapat. "For completion of Dharamshala to be used by general public."	500000	SDO (C), Sonapat
361	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Bhagat Singh Colony Welfare Society (Regd. 02196), Sonapat., Bhagat Singh Colony, Rohtak Road, Sonapat. "For distribution of Books and food material to the poor children	200000	SDO (C), Sonapat
362	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Dharamshala Panchayat Jogiyani Society, Rohtak Road, Gukul Nagar, Near Kath Mandi, Sonapat. (Regd. 00587). "For completion of	700000	SDO (C), Sonapat
363	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Manthan Art Group (Regd. 00438), Vill. Kabirpur, Distt. Sonapat. "For distribution of Books and food material to the poor children of society."	100000	SDO (C), Sonapat
364	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Bharat Yuva Club (Regd. 00768), Vill. Kabirpur, Distt. Sonapat. "For distribution of blankets to the poor families of society."	100000	SDO (C), Sonapat
365	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Manoj S/o Sh. Om Parkash, H.No. 216, W.No. 28, Jawahar Nagar, Sonapat. "For financial assistance for medical treatment for his father being poor."	50000	SDO (C), Sonapat
366	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Rahul S/o Sh. Pawan Sharma, Indra Colony, Sonapat. "For financial assistance for medical treatment for his mother being poor."	150000	SDO (C), Sonapat
367	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Randhir Singh S/o Sh. Asha Ram, Devi Lal Colony, W.No. 30 Sonapat. "For financial assistance for medical treatment for his wife being poor."	50000	SDO (C), Sonapat
368	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Sanjay Kumar S/o Sh. Ram Phal Singh, Devi Lal Colony, W.No. 30, Sonapat. "For financial assistance for medical treatment for his wife being poor."	150000	SDO (C), Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount R	Executing Agency
1	2	3	4	5
369	U.O. No.P.S./ULBM/2017-18/1218 dt 15.03.2018	Amit Jain S/o Sh. Parmod Jain, H.No. 63, Sector- 14, Sonapat. "For financial assistance for repair of house and medical treatment for his wife being poor."	200000	SDO (C), Sonapat

Allocation of Discretionary Grants sanctioned by Shri Nayab Singh Saini Minister of State, Labour & Employment , Mines Geology Deptt., Haryana, Chandigarh for the financial year 2017-18.				
Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS /MLE/ 2017-18/01 dt. 19.04.2017	Saini Sabha Naraingarh (Registration No. 603) Registered Office: 740, Ward No. 12, Near UCO Bank Naraingarh-134203, Distt. Ambala. " For completion of Hall for use of all communities."	21,00,000/-	SDO(C) Naraingarh.
2	U.O.No.PS /MLE/ 2017-18/09 dt. 02.05.2017	Neta Ji Club (Registration No. 2323), Naraingarh, Distt. Ambala. "For completion of hall."	2,51,000/-	SDO(C) Naraingarh.
3	U.O.No.PS /MLE/ 2017-18/13 dt. 02.05.2017	Shri Guru Ravidass Mandir Committee (Registration No. 48), Village Rampur, Tehsil Naraingarh, Distt. Ambala." For completion of Hall in Shri Guru Ravidass Mandir for use of all communities."	2,51,000/-	SDO(C) Naraingarh.
4	U.O.No.PS /MLE/ 2017-18/17 dt. 02.05.2017	Gram Village Lotton, Tehsil Naraingarh, Distt. Ambala. "For completion of hall in Dera Sacha Sauda Sirsa, Mamcharcha Ghar Lotton, Naraingarh for use of all communities."	5,00,000/-	SDO(C) Naraingarh.
5	U.O.No.PS /MLE/ 2017-18/21 dt. 02.05.2017	Gurudwara Gyan Parkash (Registration No. 00774), Village Handi Khera, Tehsil Naraingarh, Block Shahzadpur, Distt. Ambala. "For completion of hall in Gurudwara for use of all communities."	1,00,000/-	SDO(C) Naraingarh.
6	U.O.No.PS /MLE/ 2017-18/25 dt. 02.05.2017	Arya Samaj Sanstha (Registration No. 00821). Shahzadpur, Distt. Ambala. "For construction of Library Bhawan of Arya Samaj in Shahzadpur."	2,00,000/-	SDO(C) Naraingarh.
7	U.O.No.PS/MLE/ 2017-18/29 dt. 05.05.2017	Gram Panchayat, Village Lotton, Tehsil Naraingarh, Distt. Ambala. For completion of shed near Guga Madi Mandir for use of all communities."	5,00,000/-	SDO(C) Naraingarh.
8	U.O.No.PS /MLE/ 2017-18/33 dt. 05.05.2017	Sant Shiromani Namdev Sabha (Registration No. 149,2008-09),Naraingarh, Distt Ambala. "For completion of rooms in Sant Shiromani Namdev Dharamshala for use of all communities."	5,00,000/-	SDO(C) Naraingarh.
9	U.O.No.PS /MLE/ 2017-18/41 dt. 05.05.2017	Aggarwal Sabha, (Registration No. HR-02-2015-28 of 1999-2000). Tehsil Naraingarh, Distt. Ambala. For completion of hall in Aggarwal Dharamshale use of all communities."	10,00,000/-	SDO(C) Naraingarh.
10	U.O.No.PS/MLE/ 2017-18/37 dt. 05.05.2017	Devi Mata Bala Sundari Mandir Society (Registration No. 75/2012), Village Mullana, Tehsil Barara, Distt. Ambala. "For completion of Yatri Shed from main Gate to Mandir Bhawan in Mullana."	11,00,000/-	SDO(C) Barara.
11	U.O.No.PS /MLE/ 2017-18/49 dt. 05.05.2017	Gram Panchayat, Village Rajpura, Block & Tehsil Shahzadpur, Distt. Ambala. "For completion of Harijan Choupal for use of all communities.	5,00,000/-	SDO(C) Shahzadpur.
12	U.O.No.PS /MLE/ 2017-18/57 dt. 05.05.2017	Gram Panchayat, Village Badi Kohri, Naraingarh, Distt. Ambala. For completion of shed near Mandir for use of all communities.	8,00,000/-	SDO(C) Naraingarh.
13	U.O.No.PS /MLE/ 2017-18/61 dt. 05.05.2017	Bhagwan Shree Parsuram Sewa Dal, (Registration No. 537), Naraingarh, Distt. Ambala. " For completion of hall in Bhagwan Shree Parsuram Dharamshala."	11,00,000/-	SDO(C) Naraingarh.

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
14	U.O.No.PS /MLE/ 2017-18/37 dt. 05.05.2017	Hindu Shiksha Samiti (Registration No. 00436/13.04.2015), Sanskriti Bhawan, Kurukshetra. For completion of two rooms in "Ripu Sudan Geeta Vidya Mandir" Babain, Distt. Kurukshetra."	5,00,000/-	SDO(C) Babain.
15	U.O.No.PS /MLE/ 2017-18/53 dt. 05.05.2017	Maharaja Sur Saini Vidya Peeth (Registration No. 01823), Village Garhi Sarai Namdar Khan, Tehsil & Block Gohana, Distt. Sonapat, Haryana. "For completion of Hall in Saini Public School (Regd. No. 20/369/403, dt. 18.03.2002)."	5,00,000/-	BDPO Gohana
16	U.O.No.PS /MLE/ 2017-18/65 dt. 17.05.2017	Dharamshala Saini Sabha (Registration No. 00273/2014), Ram Nagar, Rohtak Road, Distt. Jind. "For completion of hall for use of all communities."	11,00,000/-	BDPO Safidon
17	U.O.No.PS /MLE/ 2017-18/69 dt. 17.05.2017	Nayak Dharamshala Evam Mandir Committee (Registration No_00096), Subhash Nagar, Rohtak Road, Jind(Haryana), Distt. Jind. "For completion of hall for use of all communities."	5,00,000/-	BDPO Jind
18	U.O.No.PS /MLE/ 2017-18/73 dt. 21.06.2017	3rd Eye Shooting sports Academy (Registration 2 No. 00767), Saraswati Vihar, Near New Anaj Mandi, Village Shahpur, NH-1, Ambala, Haryana, Distt. Ambala. "For promotion of sports activities."	2,00,000/-	BDPO Ambala
19	U.O.No.PS /MLE/ 2017-18/77 dt. 03.07.2017	Gram Panchayat, Village Mirjapur Kath Mazra, Tehsil Naraingarh, Distt. Ambala. "For construction of Nala in Village Mirjapur Kath Mazra."	4,90,000/-	BDPO Naraingarh
20	U.O.No.PS /MLE/ 2017-18/81 dt. 03.07.2017	Gram Panchayat, Village Mirjapur Kath, Tehsil 4,5 Naraingarh, Distt. Ambala," For construction of Nala in Village Mirjapur Kath."	4,90,000/-	BDPO Naraingarh
21	U.O.No.PS /MLE/ 2017-18/85 dt. 03.07.2017	Govt. Sr. Secondary School, Village Bada Gaon, Tehsil Naraingarh, Distt. Ambala. "For purchase of water cooler for Govt. Sr. Secondary School, Village Bada Gaon."	25,000/-	BDPO Naraingarh
22	U.O.No.PS. /MLE/ 2017-18/89 dt. 07.07.2017	Municipal Committee. Naraingarh, Distt. Ambala. "For completion of shed in Harmilap Mandir for use of all communities.	5,00,000/-	BDPO Naraingarh
23	U.O.No.PS /MOS/ M&G/2016/93 dt. 07.07.2017	Gram Panchayat, Village Sontli Tehsil Shahzadpur, Distt. Ambala. "For completion of hall near Gurudwara. Village Sontali for use of all communities."	4,00,000/-	BDPO Shahzadpur
24	U.O.No.PS /MOS/ M&G/2016/97 dt. 07.07.2017	Gram Panchayat, Village Panjori, Tehsil Naraingarh, Distt. Ambala. "For completion of hall for use of all communities."	5,00,000/-	BDPO Naraingarh
25	U.O.No.PS /MOS/ M&G/2016/101 dt. 12.07.2017	Janj Ghar Society (Regd. No.00788). Naraingarh, Distt. Ambala. "For completion of Janj Ghar Building for use of all communities."	11,00,000/-	SDO(C) Naraingarh
26	U.O.No.PS /MOS/ M&G/2016/105 dt. 12.07.2017	Rishi Dayanand Samaj Sevi Sanstha (Regd. No.0049) # 49. Vill. Barauli, Naraingarh, Distt. Ambala. purchase of sports equipments."	51,000/-	BDPO Naraingarh
27	U.O.No.PS /MOS/ M&G/2016/109 dt. 12.07.2017	Gram Panchayat, Village Brahaman Majra, Naraingarh, Distt. Ambala. "For completion of hall near Gurudwara, Naraingarh for use of all communities."	2,00,000/-	BDPO Naraingarh

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
28	U.O.No.PS /MOS/ M&G/2016/113 dt. 12.07.2017	Gram Panchayat, Village Rancheri, Tehsil & Block Shahzadpur, Distt. Ambala. "For completion of hall in SC Dharamshala for use of all communities."	5,00,000/-	BDPO Shahzadpur
29	U.O.No.PS /MOS/ M&G/2016/117 dt. 12.07.2017	Shree Shiv Shakti Sewa Mandal (Regd. No.34) Village Kala Amb. Tehsil Naraingarh. Distt. Ambala. "For completion of hall in Dharamshala for use of all communities."	11,00,000/-	BDPO Naraingarh
30	U.O.No.PS /MOS/ M&G/2016/121 dt. 12.07.2017	S.M.B. Geeta Senior Secondary School (Regd. No.9/22- 2005 PS(1) date 6.6.2014-G-2/14/133 Date 26.8.2014). Naraingarh. Distt Ambala "For completion of Classrooms in SBM Genta Senior Secodan. School"	5,00,000/-	SDO(C) Naraingarh
31	U.O.No.PS /MOS/ M&G/2016/129 dt. 12.07.2017	Gram Panchayat, Village Rollon, Distt. Ambala. "For const. of interlocking street & Drains from House of Sh. Suchha Singh via House of Sh. Harinder Singh to Shiv Mandir."	7,00,000/-	BDPO Ambala-II
32	U.O.No.PS /MOS/ M&G/2016/125 dt. 12.07.2017	Shri Sant Kabir Sewa Sangh (Regd. No.49) Sant Kabir Aashram, Ramray Gate, Jind-126102 (Haryana). "For completion of hall for use of all communities."	5,00,000/-	SDO(C) Jind
33	U.O.No.PS /MOS/ M&G/2016/133 dt. 12.07.2017	Shri Sain Samaj Dharamshala Vikas Samiti (Regd. No.1965), Narayani Dham, Near Power House, Gadi Brahmanan, Mahlana Road, Sector-23, Sonipat-133001 (Haryana). "For completion of hall in Shri Sain Samaj Dharamshala for use of all communities."	5,00,000/-	SDO(C) Sonipat
34	U.O.No.PS /MOS/ M&G/2016/137 dt. 12.07.2017	Sh. Naveen Bhumbak S/o Sh. Inder Sain, House No. 268, Ward No.11, New Sabji Mandi Balmiki Mohalla, Distt. Panipat. "For financial assistance for repair of house being a poor person."	50,000/-	SDO(C) Panipat
35	U.O.No.PS /MLE/ 2017- 18/156 dt. 16.10.2017	Gurudwara Sahib Patshahi 10th (Registration No. 36/07.dt. 27.11.2007), Toka Sahib, Tehsil Naraingarh, Distt. Ambala. " For completion of hall in Gurudwara for use of all communities."	5,00,000/-	BDPO Naraingarh
36	U.O.No.PS /MLE/ 2017- 18/168 dt. 16.10.2017	Shiva High School (Registration No. 00721).Patreri, Distt. "For development of sports & cultural activities."	1,00,000/-	SDO(C) Shahzadpur.
37	U.O.No.PS /MLE/ 2017- 18/184 dt. 16.10.2017	Gram Panchayat, Village Majra Shahzadpur. Tehsil Naraingarh, Sub-Tehsil Shahzadpur, Distt. Ambala. "For completion of hall & finishing of Pakka Kankrit floor in Eidgah for use of all communities."	2,51,000/-	SDO(C) Shahzadpur.
38	U.O.No.PS /MLE/ 2017- 18/192 dt. 16.10.2017	Shree Sanatan Dharam Sabha (Registration No. 00137), Naraingarh, Distt. Ambala. "For completion of rooms in Shree sanatan Dharam High School for use of all communities."	5,00,000/-	BDPO Naraingarh
39	U.O.No.PS /MLE/ 2017- 18/188 dt. 16.10.2017	Zeenat-Ul-Uloom Charitable Trust (Registration No. 915/2017), Naraingarh, Distt. Ambala. "For completion of building for use of all communities."	10,00,000/-	BDPO Naraingarh
40	U.O.No.PS /MLE/ 2017- 18/145 dt. 16.10.2017	Kumari Tanvi Saini D/o Sh. Rajesh Kumar, Village Khurdi, PO. Nagal, Tehsil Jagadhari, Distt. Yamuna Nagar. "For financial assistance to Kumari Tanvi Saini (International player of Karate) for sports Equipments and for healthy diet, being a poor person"	51,000/-	BDPO Jagadhari

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
41	U.O.No.PS /MLE/ 2017-18/160 dt. 16.10.2017	Jogi Samaj Kalyan Sabha (Registration No. 1918), Kapalmochan, Tehsil Bilaspur, Distt. Yamuna Nagar. "For completion of hall in Dharamshala for use of all communities."	5,00,000/-	SDO(C) Bilaspur
42	U.O.No.PS /MLE/ 2017-18/176 dt. 16.10.2017	Prajapati (Kumhar) Dharamshala Sabha (Registration No. 235), Kapalmochan (Bilaspur), Distt. Yamuna Nagar. "For completion of hall in Dharamshala for use of all communities."	5,00,000/-	SDO(C) Bilaspur
43	U.O.No.PS /MLE/ 2017-18/149 dt. 16.10.2017	Baloo Ram Rampayari Dharamarth Trust 2 (Registrarion No. 180, dt. 21.02.1985), Mohalla Sainian, Hisar (Haryana), Distt. Hisar. "For completion of Savitri Bai Phule Bhawan for use of all communities."	2,51,000/-	SDO(C) Hisar
44	U.O.No.PS /MLE/ 2017-18/153 dt. 16.10.2017	Deputy Commissioner, Hisar. "For encouragement of participants/students of the schools on occasions of 26 January 2017 in Republic Day Function."	1,00,000/-	SDO(C) Hisar
45	U.O.No.PS /MLE/ 2017-18/164 dt. 16.10.2017	Acharya Ramanand International Vidhyapeeth 5 (Registration No 2673/1, dt. 12.02.1990). (Charitable Trust by Acharya Ramanand Bindu Samparday Mandir Thakur) Village Tatiana, Tehsil Guhla, Distt Kaithal. "For completion of school building."	5,00,000/-	BDPO Guhla
46	U.O.No.PS /MLE/ 2017-18/172 dt. 16.10.2017	Shaheed Ashok Wadhera, Saraswati Vidya Mandir (Registration No. 530267/1998), Mandi Dabwali, Distt. Sirsa. "For extension of school building."	11,00,000/-	SDO(C) Sirsa
47	U.O.No.PS /MLE/ 2017-18/180 dt. 16.10.2017	Saini Samaj Sabha (Registration No. 00012), Kurukshetra. "For completion of Hall in Maharaja Shoor Saini (Dharamshala) for use of all communities."	11,00,000/-	SDO(C) Kurukshetra
48	U.O.No.PS /MLE/ 2017-18/196 dt. 16.10.2017	Shri Guru Ravi Dass Sabha, (Registration No. 00156/2013), Bitna Colony, Pinjore, Tehsil Kalka, Distt. Panchkula. "For completion of hall in Dr. Ambedkar Bhawan for use of all communities."	2,00,000/-	SDO(C) Kalka
49	U.O.No.PS /MLE/ 2017-18/204 dt. 17.10.2017	Gram Panchayat, Village Nanhera, Block & 3/204 Tehsil Naraingarh, Distt. Ambala. "For completion 2017 of hall in community centre for use of all communities."	11,00,000/-	BDPO Naraingarh
50	U.O.No.PS /MLE/ 2017-18/208 dt. 17.10.2017	Shree Krishan Gaushala Samiti (Registration No. 1035, dated 22.12.89), Yamkeshwar Tirth, Village Hussaini. Tehsil Naraingarh, Distt. Ambala. "For completion of shed & purchase of fodder for COWS."	5,00,000/-	BDPO Naraingarh
51	U.O.No.PS /MLE/ 2017-18/212 dt. 17.10.2017	Sh. Jagdish Chand S/o Sh. Amar Singh, Village 1 Rao Majra, Block & Tehsil Naraingarh, Distt. Ambala. "For financial assistance to Sh. Jagdish Chand S/o Sh. Amar Singh being a poor person."	1,00,000/-	BDPO Naraingarh
52	U.O.No.PS /MLE/ 2017-18/216 dt. 17.10.2017	Gram Panchayat, Village Nagla Nanku, Tehsil Naraingarh, Block Shahzadpur, Distt. Ambala "For completion of hall in Shri Guru Ravidas Bhawan for use of all communities."	5,00,000/-	BDPO Shahzadpur.
53	U.O.No.PS /MLE/ 2017-18/220 dt. 17.10.2017	Maharshi Kashyap Navjawan Sabha (Registration No. 00724), Dharamshala Kaharan, Ward No. 6, Naraingarh, Distt. Ambala. For completion of hall in Maharishi Kashyap Navjawan Dharmashala for use of all communities."	5,00,000/-	SDO (C) Naraingarh

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
54	U.O.No.PS /MLE/ 2017-18/220 dt. 17.10.2017	Gram Panchayat, Panjlasa, Block & Tehsil Naraingarh, Distt. Ambala. "For construction of hall in Ahilya Bai Bhawan for use of all communities."	11,00,000/-	BDPO Naraingarh
55	U.O.No.PS /MLE/ 2017-18/228 dt. 17.10.2017	Gram Panchayat, Kurali, Block & Tehsil Naraingarh, Distt. Ambala. "For completion of hall near Ravidas Mandir for use of all communities."	2,00,000/-	BDPO Naraingarh
56	U.O.No.PS /MLE/ 2017-18/232 dt. 26.10.2017	Gram Panchayat, Raiwali, Tehsil Naraingarh, Block Shahzadpur Distt. Ambala. "For repair of hall in Punjabi Dharamshala for use of all communities."	5,00,000/-	BDPO Shahzadpur.
57	U.O.No.PS /MLE/ 2017-18/240 dt. 26.10.2017	Sh. Saranjeet Singh, Khalsa Garments, Main Bazar, Naraingarh, Distt. Ambala. "For financial assistance due to damage of shop in fire."	1,00,000/-	SDO (C) Naraingarh
58	U.O.No.PS /MLE/ 2017-18/244 dt. 26.10.2017	Gram Panchayat, Village Nanhera, Block & Tehsil Naraingarh, Distt. Ambala. For completion of hall near Gugamadi for use of all communities.	5,00,000/-	BDPO Naraingarh
59	U.O.No.PS /MLE/ 2017-18/248 dt. 26.10.2017	Sh. Parveen Kumar, S/o Sh. Prem Chand, Village Shahzadpur Majra, Tehsil Shahzadpur Distt. Ambala." For financial assistance for repair of house, being a poor person."	200000.00	BDPO Shahzadpur.
60	U.O.No.PS /MLE/ 2017-18/256 dt. 26.10.2017	Rishi Dayanand Samaj Sevi Sanstha (Registration No. 0049), # 49, Vill. Barouli, Naraingarh, Distt. Ambala. "For purchase of sports items."	31000.00	BDPO Naraingarh
61	U.O.No.PS /MLE/ 2017-18/260 dt. 26.10.2017	Gram Panchayat, Village Jangu Majra, Block & Tehsil Naraingarh, Distt. Ambala. "For completion of hall near Gurudwara use of all communities."	300000.00	BDPO Naraingarh
62	U.O.No.PS /MLE/ 2017-18/264 dt. 26.10.2017	Gram Panchayat, Village Mullana, Block & Tehsil Barara, Distt. Ambala. " For completion of hall Bharat Mata Mandir four use of all communities."	500000.00	BDPO Barara
63	U.O.No.PS /MLE/ 2017-18/252 dt. 26.10.2017	Shri Sanatan Dharam Mahavir Dal (Registration No. 00097,2014-15), Bajrang Bhawan, Main Bazar, Opp. Ratgarh Gurudwara Sahib, Naraingarh, Distt. Ambala. "For completion of hall in Dharamshala for use of all communities."	500000.00	BDPO Naraingarh
64	U.O.No.PS /MLE/ 2017-18/288 dt. 09.11.2017	Gram Panchayat, Village Okhal, Block & Tehsil Naraingarh, Distt. Ambala. "For construction of way of Shamshan Ghat."	500000.00	BDPO Naraingarh
65	U.O.No.PS /MLE/ 2017-18/292 dt. 09.11.2017	Gram Panchayat, Village Khanpur Barhamnan, Tehsil Naraingarh, Block & Sub Tehsil Shahzadpur, Distt. Ambala. "For completion of hall near Guga Madi for use of all communities."	200000.00	BDPO Shahzadpur.
66	U.O.No.PS /MLE/ 2017-18/296 dt. 09.11.2017	Gram Panchayat, Village Sontali, Tehsil Naraingarh, Block & Sub Tehsil Shahzadpur, Distt. Ambala. "For completion of hall near Balmiki Chaupal for use of all communities."	200000.00	BDPO Shahzadpur.
67	U.O.No.PS /MLE/ 2017-18/300dt. 09.11.2017	Gram Panchayat, Village Badhauli, Block & Tehsil Naraingarh, Distt. Ambala. "For completion of shed & boundary wall in Guga Madi for use of all communities."	500000.00	BDPO Naraingarh

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
68	U.O.No.PS /MLE/ 2017-18/308 dt. 09.11.2017	Global Inspiration Enlightenment Organization of Bhagwad Gita (Registration No. S/1668/SDM/NW/2013), Geeta Gyan Sansthanam, Kurukshetra. "For completion of Geeta Gyan Sansthanam in Kurukshetra."	2100000.00	SDO (C) Kurukshetra
69	U.O.No.PS /MLE/ 2017-18/316 dt. 09.11.2017	Balmiki Bhairav Samuday Mathana (Registration No. HR/KKR/2013/00085), Village Mathana, Tehsil Thanesar, Distt. Kurukshetra. "For completion of hall in Balmiki Bhairav Samuday Mathana for use of all communities."	100000.00	BDPO Thanesar
70	U.O.No.PS /MLE/ 2017-18/304 dt. 09.11.2017	Rajyoga Education & Research Foundation (Registration No. 12801 of 1982), Gyan Mansarovar, Asan-Thirana Road, Village Thirana, Block Matlouda Road, Distt. Panipat. "For completion of auditorium hall for use of all communities."	250000.00	BDPO Matlouda
71	U.O.No.PS /MLE/ 2017-18/312 dt. 09.11.2017	Malik Pankaj Aanand Memorial Trust (Registration No. 4409, Year 2017-2018) Head Office # 156 Sarojni Colony, Distt. Yamuna Nagar. "For promoting education activities and organizing a camp."	200000.00	SDO (C) Yamuna Nagar
72	U.O.No.PS /MLE/ 2017-18/284 dt. 09.11.2017	Shri Guru Ravidass Sabha, (Registration No. 138), Pinjore, Tehsil Kalka, Near Bus Stand, Nalagarh Road, Distt. Panchkula. "For completion of hall in Ravidass Dharamshala for use of all communities."	200000.00	SDO (C) Kalka
73	U.O.No.PS /MLE/ 2017-18/280 dt. 09.11.2017	Shri Khatu Shyam Siksha Samiti (Registration No. 00037), Bawani Khera, Distt. Bhiwani. "For completion of hall & boundary in B.P.R. Play School (Registration No. 00037)."	500000.00	SDO (C) Bawani Khera
74	U.O.No.PS /MLE/ 2017-18/276 dt. 09.11.2017	Dharmarth Gaushala (Registration No. HR/008/01788/2016) Village Bhatgaon, Distt. Sonipat. "For purchase of fodder for cows."	500000.00	BDPO Sonipat
75	U.O.No.PS /MLE/ 2017-18/236 dt. 26.10.2017	Shree Ram Sewa Samiti (Registration No. 31 of 1974- 75 Under Act XXI of 1860), Fatehabad. "For completion of rooms in Shree Ram Sewa Samiti Dharamshala for use of all communities."	250000.00	SDO (C) Fatehabad
76	U.O.No.PS /MLE/ 2017-18/200dt. 17.10.2017	Maharana Partap Jan Sewa Trust (Registration No. 1052), Office: Village Sanjarwas, Block Baund Kalan, Distt. Charkhi Dadri. "For completion of Hall in Maharana Partap Bhawan for use of all communities."	1100000.00	BDPO Baund Kalan
77	U.O.No.PS /MLE/ 2017-18/286 dt. 26.10.2017	Shri Sanatan Dharam Punjabi Ramleela Club (Registration No. 778, 1990), Near Partap Chowk, Rohtak. "For completion of hall in Dharamshala for use of all communities."	600000.00	SDO (C) Rohtak
78	U.O.No.PS /MLE/ 2017-18/320 dt. 17.10.2017	Bhagwan Valmiki Jankalyan Sangh, (Registration No. 07072), Sector-9, Karnal. "For completion of hall in Bhagwan Valmiki communities."	500000.00	SDO (C) Karnal
79	U.O.No.PS /MOS/ M&G/2017-18/324 dt. 10.01.2018	Gram Panchayat, Village Badholi, Block & Tehsil Naraingarh, Distt. Ambala. "For promotion of sports activity."	21000.00	BDPO Naraingarh

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
80	U.O.No.PS /MOS/ M&G/2017-18/328 dt. 10.01.2018	Gram Village Mukandpur, Block & Tehsil Shahzadpur, Tehsil Naraingarh, Distt. Ambala. "For purchase of sports items for Gugga Jahar Peer Sports Club."	51000.00	BDPO Shahzadpur.
81	U.O.No.PS /MOS/ M&G/2017-18/332 dt. 10.01.2018	Sh.Shiv Kumar S/o Inder Pal, Ward No.8, Naraingarh, Distt. Ambala. "For financial assistance for repair of house being a poor person."	200000.00	SDO (C) Naraingarh
82	U.O.No.PS /MOS/ M&G/2017-18/336 dt. 11.01.2018	Maa Bhagwati Niketan Public School (A CBSE Affiliated English School Affiliation No.531456), Shahzadpur, Tehsil Naraingarh, Distt. Ambala. "For completion of boundary wall in Maa Bhagwati Niketan Public School."	250000.00	BDPO Shahzadpur.
83	U.O.No.PS /MOS/ M&G/2017-18/340 dt. 11.01.2018	Shree Krishan Kirpa Sewa Samiti (Registration No. 1786), 805, Sector-7, Urban Estate, Ambala City. "For completion of Yog Sadhana Hall for use of all communities."	500000.00	SDO (C) Ambala City
84	U.O.No.PS /MOS/ M&G/2017-18/352 dt. 01.02.2018	Gram Panchayat, Village Kalal Majri, Tehsil 352 Naraingarh, Block & Sub Tehsil Shahzadpur, Distt. Ambala "For completion of hall in Ambedkar Bhawan for use of all communities."	500000.00	BDPO Shahzadpur.
85	U.O.No.PS /MOS/ M&G/2017-18/376 dt. 06.02.2018	Gram Panchayat, Village Rattanheri, 576 P.O.Pilkhani, Block & Tehsil Ambala-II, Distt. Ambala. "For completion of hall near Bhagwan Shri Valmiki Mandir for use of all communities."	500000.00	BDPO Ambala-II
86	U.O.No.PS /MOS/ M&G/2017-18/392 dt. 06.02.2018	Vishwakarma Sabha (Regd. No.00039), Barara, 92 Ward No.11, Tehsil & Block Barara, Distt. Ambala. *For com of hall in Dhiman Dharamshala for use of all communities."	500000.00	SDO (C) Barara
87	U.O.No.PS /MOS/ M&G/2017-18/396 dt. 06.02.2018	Shree Krishan Gaushala Samiti (Regd. No. 1035, 96 dated 22.12.89), Yamkeshwar Tirth, Village Hussaini, Tehsil Naraingarh, Distt. Ambala. "For completion of shed & purchase of fodder for COWS.	500000.00	SDO (C) Naraingarh
88	U.O.No.PS /MOS/ M&G/2017-18/400 dt. 06.02.2018	Baba Saheb Dr. B.R. Ambedkar Jan Kalyan 00 Samiti (Regd.No.00611), Village Panjlasa, Tehsil Naraingarh, Kalpi Road, Distt. Ambala. "For completion of shed in Ambedkar Bhawan for use of all communities."	500000.00	SDO (C) Naraingarh
89	U.O.No.PS /MOS/ M&G/2017-18/404 dt. 06.02.2018	Gram Panchayat, Village Fatehgarh, Tehsil & 04 Block Naraingarh, Distt. Ambala "For completion of hall in Ravidass Bhawan for use of all communities."	500000.00	BDPO Naraingarh
90	U.O.No.PS /MOS/ M&G/2017-18/408 dt. 06.02.2018	Sh. Shashi Bhushan S/o Sh.Rameshwar Dass, 08 Near Police Station, Naraingarh, Distt. Ambala. "For financial assistance due to shop damage in fire being a poor person."	100000.00	SDO (C) Naraingarh
91	U.O.No.PS /MOS/ M&G/2017-18/344dt. 30.012018	Divya Jyoti Jagrati Sansthan (Regd. 44 No.S/21994),Amin Road, Kang Farm, Near Homeopathic Pharmacy, Kurukshetra. "For completion of shed in Divya Jyoti Jagrati Sansthan for use of all communities."	200000.00	SDO (C) Kurukshetra

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
92	U.O.No.PS /MOS/ M&G/2017-18/356 dt. 01.02.2018	Haryana Patarkar Kalyan Manch (Regd. No. 12,2009-2010), Professor Colony, Street No.1, House No. 792-A/12, Opposite Thanesar Railway Station Kurukshetra Distt. Kurukshetra. "For development of Cultural & Journalism activities & distribution of blankets amongst the poor people."	500000.00	SDO (C) Thanesar
93	U.O.No.PS /MOS/ M&G/2017-18/360 dt. 01.02.2018	Kasturi Memorial Trust (Regd. No.3471), Village Mangali Aklan, Distt. Hisar. "For purchase of sports items for public use."	500000.00	BDPO Hisar
94	U.O.No.PS /MOS/ M&G/2017-18/364 dt. 01.02.2018	Shri Krishan Kirpa Sewa Aashram (Regd. No.533), 5 364 Village Rasulpur, Tehsil Bilaspur, Block Sadhaura, Distt. Yamuna Nagar. "For completion of hall in Shri Krishan Kirpa Sewa Aashram for use of all communities."	500000.00	BDPO Bilaspur
95	U.O.No.PS /MLE/ 2017- 18/348 dt. 16.03.2018	Shree Goga Jaharveer Ji Drabar Thambar (Registration No.0020), Village Thambar, Tehsil Barara, Distt. Ambala (Haryana) "For purchase of sports items. For public use."	51000.00	BDPO Barara
96	U.O.No.PS /MLE/ 2017- 18/380 dt. 16.03.2018	Arya Samaj Sanstha (Registration No. 00821), Shahzadpur, Distt. Ambla "For completion of Library Bhawan Hall of Arya Samaj in Shahzadpur for use all communities."	100000.00	BDPO Shahzadpur.
97	U.O.No.PS /MLE/ 2017- 18/420 dt. 16.03.2018	Gram Panchayat, Village Nanhera, Tehsil Naraingarh, 10,00,C 0 Distt, Ambala "For completion of hall in community centre use of all communities"	1000000.00	BDPO Naraingarh
98	U.O.No.PS /MLE/ 2017- 18/436 dt. 16.03.2018	Gram Panchayat, Village Rajauli, Tehsil Naraingarh, 10,00,0 6 Distt. Ambala." For completion of hall in communities centre use of all communities"	1000000.00	BDPO Naraingarh
99	U.O.No.PS /MLE/ 2017- 18/440 dt. 16.03.2018	Gram Panchayat, Village Karasan, Tehsil Naraingarh, 440 Sub-Tehsil Shahzadpur, Distt. Ambala " For completion 18 of hall in community centre use of all communities"	1000000.00	BDPO Shahzadpur.
100	U.O.No.PS /MLE/ 2017- 18/368 dt. 16.03.2018	Sanskar Bharati Panchkula (Registration No. 2117/99, 51368 Amendment No.01834/16), #674, Sector 11, Panchkula. 8 "For development of cultural activities.	51000.00	SDO (C) Panchkula
101	U.O.No.PS /MLE/ 2017- 18/432 dt. 16.03.2018	" Rajput Sabha Panchkula (Registration No.218), Sector 26, Panchkula " For completion of hall in Dharamshala 8 for use of all communitis"	1100000.00	SDO (C) Panchkula
102	U.O.No.PS /MLE/ 2017- 18/472 dt. 16.03.2018	Jagadhri Yamuna Nagar Tennis Association 2, 72 (Registration No.0072, Year-2016), Tehsil Jagadhri, C/o B Polyplastics Industries (India) Pvt. Ltd., 0-15, Industrial Area, Yamuna Nagar. "For purchase of sports items for use of public."	250000.00	SDO (C) Jagadhri
103	U.O.No.PS /MLE/ 2017- 18/388 dt. 16.03.2018	Gujjar Kanya Vidya Mandir (Registration No. 2029), 88 V.P.O. Devdhar, Tehsil Chhachhrauli, Distt. Yamuna Nagar "For completion of rooms in Gujjar Kanya Vidya Mandir, Village Devdhar."	1100000.00	BDPO Chhahrauli
104	U.O.No.PS /MLE/ 2017- 18/384 dt. 16.03.2018	Gandhi Smarak Nidhi Punjab, Haryana & Himachal 84 Pradesh (Registration No. 4547), Sub- Office Swadhyay Ashram, G.T. Road, Pattikalyana, Block Samalakha, Distt.Panipat. "For completion of hall in Naturopathy Centre for use of all communities."	500000.00	SDO (C) Samalakha

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
105	U.O.No.PS /MLE/ 2017-18/4324 dt. 16.03.2018	Saini Samaj Kalyan Nyas (Registration No. 3117), Saini 1 Nagar Barwala Road, Hansi, Tehsil Hansi,Distt, Hisar. "For completion of hall in Saini Dharamshala for use of all communities."	1100000.00	SDO (C) Hansi
106	U.O.No.PS /MLE/ 2017-18/428 dt. 16.03.2018	District Saini Sabha (Registration No.00281) Chandana 8 Gate, Distt, Kaithal "For Completion of hall in Saini Bhawan for use of all Communities"	1100000.00	SDO (C) Kaithal
107	U.O.No.PS /MLE/ 2017-18/444 dt. 16.03.2018	Matribhumi Sewa Mission (Registration No. 5393,27.01.2004) Ameen Road, Village Fatuhpur, Block & Tehsil Thanesar, Kurukshetra. "For completion of Sabhagar in Matribhumi Sewa Mission."	251000.00	BDPO Thanesar

**Allocation of Discretionary Grants sanctioned by Shri Manish Kumar Grovar Minister of State
Cooperation, Printing & stationery & Urban Locak Bodies Deptt. for the financial year 2017-18.**

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.Sr. Secy /M.Coop/2017/01 dt. 01.05.2017	Sh. Ashok Sikka r/o House No. 1144/24, Ram Nagar, Near Shiksha Bharati School, Rohtak. "For financial assistance for "reatment of his wife being a poor person."	100000.00	SDO (C) Rohtak
2	U.O.No.Sr. Secy /M.Coop/2017/04 dt. 12.05.2017	Bharat Vikas Parishad, Bhagat Singh Shakha Rohtak (Haryana South), # 12 A, Kochar market, Jhajjar Road, Rohtak (Regd. No. S-2272/63). Distt. Rohtak." For purchase of sewing machines for Sewing training Centre and books & Furniture for library"	250000.00	SDO (C) Rohtak
3	U.O.No.Sr. Secy /M.Coop/2017/06 dt. 12.05.2017	Vikas Pahalwan Vyayamshala Sewa Samiti 6 Jalebi Road, Jind Bypass, Rohtak (Regd. No. 01689), Distt. Rohtak. "For construction of retaining wall of Vyayamshala.	500000.00	SDO (C) Rohtak
4	U.O.No.Sr. Secy /M.Coop/2017/08 dt. 12.05.2017	Purvanchal Ekta Sewa Simiti (Regd. No. 14/01732), # 519/1, Kanheli Mor, Rohtak. For completion of construction work of room?	250000.00	SDO (C) Rohtak
5	U.O.No.Sr. Secy /M.Coop/2017/12 dt. 12.05.2017	Arya Partinidhi Sabha Haryana Pandit Jagdev 7/12 Singh Sidhanta Bhawan, Dayanand Math, Rohtak (Haryana) (Regd. No. HR/RTK20/1300154), Distt. Rohtak." For completion of Community hall for use of general public?"	1100000.00	SDO (C) Rohtak
6	U.O.No.Sr. Secy /M.Coop/2017/14 dt. 12.05.2017	Sh. Rajender Singh S/o Sh. Ram Bhagat r/o 14 House No. 1669, New Housing board, Sector-1, Rohtak. "For financial assistance for treatment of his son Sh. Rajmohan being a poor person?"	100000.00	SDO (C) Rohtak
7	U.O.No.Sr. Secy /M.Coop/2017/18 dt. 12.05.2017	Hindu Institute of Management & Technology, Bhiwani Road, Rohtak (Regd. No. HRTK201500986), Distt. Rohtak." For purchase of library books, Sports equipment and furniture."	600000.00	SDO (C) Rohtak
8	U.O.No.Sr. Secy /M.Coop/2017/20 dt. 12.05.2017	District Bar Association, District Court, Rohtak." For installation of Lights, Maintenance of wall & Stairs in the building of Bar Association and purchase of library books?"	1100000.00	SDO (C) Rohtak
9	U.O.No.Sr. Secy /M.Coop/2017/02 dt. 12.05.2017	Saini Sabha Naraingarh (Regd. No. 603), # 740, Ward No. 12 Near UCO Bank, Naraingarh, Distt. Ambala." For completion of construction of Hall work for use of general public?"	1100000.00	SDO (C) Naraingarh
10	U.O.No.Sr. Secy /M.Coop/2017/16 dt. 12.05.2017	Shah Santnam Ji Research & Development Foundation (Regd. No. 9163), MSG Bhartiya Khel Gaon, Shah Satnam Ji Dham, Sirsa." For promotion of Sports activities?"	1100000.00	SDO (C) Sirsa
11	U.O.No.Sr. Secy /M.Coop/2017/10 dt. 02.06.2017	D.A.V. Centenary Public School (Aff. No. 530141). Jindran Road, Kalanaur. Rohtak. "For purchase of Generator."	100000.00	SDO (C) Rohtak
12	U.O.No.Sr. Secy /M.Coop/2017/22 dt. 05.06.2017	Akhil Bhartiya Maharishi Dayanand Gaushala (1453/1997-98), Bainsi Distt. Rohtak. " For construction of sheds for cows."	500000.00	SDO (C) Meham
13	U.O.No.Sr. Secy /M.Coop/2017/40 dt. 05.06.2017	Maharaja Jamanadass Dharmarth Trust (Regd. No. 1410/2000) Village Bhalot Rohtak. "For completion of construction work of community hall."	500000.00	SDO (C) Rohtak

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
14	U.O.No.Sr. Secy /M.Coop/2017/42 dt. 05.06.2017	Shri Vaishno Devi Mandir Trust (Regd. No. 4615), Indra Colony, Rohtak. "For repair of Bhawan, installation of doors and whitewash of Bhawan."	251000.00	SDO (C) Rohtak
15	U.O.No.Sr. Secy /M.Coop/2017/44 dt. 05.06.2017	Shiv Sewa Samiti, Shiv Mandir, Shiv Chowk, Jawahar Nagar, Rohtak (Regd. No. 399), Distt. Rohtak. "For construction of boundary wall."	100000.00	SDO (C) Rohtak
16	U.O.No.Sr. Secy /M.Coop/2017/46 dt. 05.06.2017	Sh. Kashmiri Lal Uppal S/o Sh. Dayal Chand H. No. 456/4 Kacha Beri Road, Rohtak. "For financial assistance for repair of residential house being a poor person."	51000.00	SDO (C) Rohtak
17	U.O.No.Sr. Secy /M.Coop/2017/48 dt. 05.06.2017	Swami Gurucharan Dass Sewa Samiti (Regd. No. 1354) Kalanaur, Distt. Rohtak. "For construction of Hall for use of general public."	500000.00	SDO (C) Rohtak
18	U.O.No.Sr. Secy /M.Coop/2017/54 dt. 05.06.2017	Mahant Baba Balakpuri Dharmarth Aushadhalaya Evam Trust (Regd. No. 906), Dera Balakpuri, Circular Road, Puri Dham, Rohtak. "For construction of community hall for use of general public."	1100000.00	SDO (C) Rohtak
19	U.O.No.Sr. Secy /M.Coop/2017/58 dt. 05.06.2017	Baba Ghirdhari Dass Gaushala (Regd. No. 0814). 017/58 Vill. Samargopalpur, Distt. Rohtak. For construction of Cow shed."	500000.00	SDO (C) Rohtak
20	U.O.No.Sr. Secy /M.Coop/2017/60 dt. 05.06.2017	Shri Banke Bihari Mandir Samiti (Regd. No. 017/60 02075), Mahabir Colony, Rohtak. "For completion of construction work of community hall."	500000.00	SDO (C) Rohtak
21	U.O.No.Sr. Secy /M.Coop/2017/62 dt. 05.06.2017	Kutiya Baba Braham Dass Sewa Samiti (Regd. No. HR/RTK/2013/00196), Chhota Panna, Near Baanke Bihari Mandir, Kalanaur, Rohtak. " For construction of Hall for use of general public."	500000.00	SDO (C) Rohtak
22	U.O.No.Sr. Secy /M.Coop/2017/66 dt. 05.06.2017	Maa Beri Wali Charitable and Welfare Trust India (Regd. No. 6672), V.P.O. Titoli, Rohtak. For completion of Multipurpose indoor sports hall."	500000.00	SDO (C) Rohtak
23	U.O.No.Sr. Secy /M.Coop/2017/24 dt. 05.06.2017	Smt. Saroj W/o Sh. Mahender Singh R/o Village Balheda, PO Barsat, Block Gharaunda, District Karnal. "For financial assistance for treatment of her Grand Daughter being a poor person."	50000.00	SDO (C) Gharaunda
24	U.O.No.Sr. Secy /M.Coop/2017/26 dt. 05.06.2017	Smt. Kanta Devi W/o Sh. Rohtash R/o V & PO Kalheri, District Karnal. "For financial assistance for repair of residential house being a poor person."	50000.00	SDO (C) Gharaunda
25	U.O.No.Sr. Secy /M.Coop/2017/28 dt. 05.06.2017	Sh. Pala Ram S/o Sh. Ram Kishan R/o Village Balheda, PO Barsat, District Karnal. "For financial assistance for repair of residential house being a poor person."	50000.00	SDO (C) Gharaunda
26	U.O.No.Sr. Secy /M.Coop/2017/30 dt. 05.06.2017	Sh. Nafe Singh R/o Village Nagla Megha, District Karnal. "For financial assistance for treatment of his wife being a poor person."	50000.00	SDO (C) Karnal
27	U.O.No.Sr. Secy /M.Coop/2017/32 dt. 05.06.2017	Sh. Maqbool S/o Usuf Ali R/o Village Balheda, PO Barsat, District Karnal. "For financial assistance for repair of residential house being a poor person."	50000.00	BDPO Gharaunda
28	U.O.No.Sr. Secy /M.Coop/2017/34 dt. 05.06.2017	Sh. Babu Ram S/o Dhan Singh Ror R/o Village Alipur Khalsa, District Karnal. "For financial assistance for repair of residential house being a poor person."	50000.00	BDPO Gharaunda

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
29	U.O.No.Sr. Secy /M.Coop/2017/36 dt. 05.06.2017	Sh. Subhash Mahal S/o Ram Chander R/o Village Basat, District Karnal. "For financial assistance for repair of residential house being a poor person."	50000.00	BDPO Gharaunda
30	U.O.No.Sr. Secy /M.Coop/2017/38 dt. 05.06.2017	Smt. Santosh W/o Devi Chand R/o Village Nabipur Near Kunjpura, District Karnal. "For financial assistance for repair of residential house being a poor person."	50000.00	SDO (C) Karnal
31	U.O.No.Sr. Secy /M.Coop/2017/50 dt. 05.06.2017	Smt. Kela Devi W/o Late Mehender Singh 150 Village Bastara, District Karnal. "For financial assistance for repair of residential house being a poor person."	50000.00	BDPO Gharaunda
32	U.O.No.Sr. Secy /M.Coop/2017/56 dt. 05.06.2017	Sh. Rajiv S/o Jasmer R./o Village Beejna, District Karnal. financial assistance for treatment of his son being a poor person."	50000.00	BDPO Gharaunda
33	U.O.No.Sr. Secy /M.Coop/2017/64 dt. 05.06.2017	Smt. Seema W/o Sushil Kumar VPO Harsingpura. Block Gharaunda, District Karnal. "For fubabcuak assistant for treatment of her husband being a poor person	50000.00	BDPO Gharaunda
34	U.O.No.Sr. Secy /M.Coop/2017/52 dt. 05.06.2017	Sarpanch, Gram Panchayat, Nathera, Tehsil 752 Kosli, District Rewari. For organization of Sports Competition & Prize distribution."	1100000.00	SDO (C) Kosli
35	U.O.No.Sr. Secy /M.Coop/2017/68 dt. 18.07.2017	Shiv Mandir Society, Kalanaur (Regd. No. 01883). Near Old Bus Stand, Kalanaur, Rohtak. For completion of community hall for use of general public."	1100000.00	SDO (C) Kalanaur
36	U.O.No.Sr. Secy /M.Coop/2017/72 dt. 18.07.2017	Sir Chhotu Ram Memorial Society (Regd. No. 00338), Sir Chhotu Ram Park, Rohtak. "For completion of Community hall for use of general public."	1100000.00	SDO (C) Rohtak
37	U.O.No.Sr. Secy /M.Coop/2017/78 dt. 18.07.2017	Swami Amratanand Sewa Samiti (Regd. No. 723), # 1/12, Gandhi Nagar, Rohtak. For completion of Community hall for use of general public."	500000.00	SDO (C) Rohtak
38	U.O.No.Sr. Secy /M.Coop/2017/80 dt. 18.07.2017	Sewa Bharati Haryana Pardesh (Regd. No. 6673), Mahavir Colony, Gohana Road, Rohtak. "For completion of construction work of community hall for use of general public."	500000.00	SDO (C) Rohtak
39	U.O.No.Sr. Secy /M.Coop/2017/86 dt. 18.07.2017	Sh. Kawaljit S/o Sh. Rajkumar R/o House No. 199/2, Gandhi Nagar, Rohtak. " For financial assistance for repair of residential house being a poor person."	25000.00	SDO (C) Rohtak
40	U.O.No.Sr. Secy /M.Coop/2017/88 dt. 19.07.2017	Smt. Sunita W/o Sh. Jagdish R/o House No. 889/25, Chinyot Colony Rohtak. "For financial assistance for repair of residential house being a poor person."	25000.00	SDO (C) Rohtak
41	U.O.No.Sr. Secy /M.Coop/2017/90 dt. 19.07.2017	Sh. Rohit S/o Om Parkash R/o House No. 774, Ward No. 27, Gandhi Nagar, Rohtak. "For financial assistance for treatment of himself being a poor person.	25000.00	SDO (C) Rohtak
42	U.O.No.Sr. Secy /M.Coop/2017/92 dt. 19.07.2017	Sh. Yomit S/o Surinder Kumar R/o House No. 936/8. Pahara Mohalla Rohtak. "For financial assistance for repair of residential house being a poor person."	25000.00	SDO (C) Rohtak
43	U.O.No.Sr. Secy /M.Coop/2017/94 dt. 19.07.2017	Sh. Duwarka S/o Yaman Lal R/o House No. 445/27, Gandhi Nagar, Rohtak. "For financial assistance for repair of residential house being a poor person."	25000.00	SDO (C) Rohtak

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
44	U.O.No.Sr. Secy /M.Coop/2017/96 dt. 19.07.2017	Sh.Khushal S/o Sh. Somnath R/o House No. 402/27, 7/96 Gandhi Nagar, Rohtak. "For financial assistance for repair of residential house being a poor person."	25000.00	SDO (C) Rohtak
45	U.O.No.Sr. Secy /M.Coop/2017/98 dt. 19.07.2017	Priyanka D/o Sh. Shashi R/o House No. 1205.Pir Ji 17/98 Mohalla, Rohtak. "For financial assistance for repair of residential house being a poor person."	25000.00	SDO (C) Rohtak
46	U.O.No.Sr. Secy /M.Coop/2017/100 dt. 19.07.2017	Smt. Phoolwati W/o Sh. Bansi Lal R/o House No. 166/1, Ward No. 27, Gandhi Nagar. Rohtak. "For financial assistance for repair of residential house being a poor person."	40000.00	SDO (C) Rohtak
47	U.O.No.Sr. Secy /M.Coop/2017/102 dt. 19.07.2017	Smt. Rekha W/o Sh.Anil R/o House No. 299, Ward No. 26, Jawahar Nagar, Rohtak. "For financial assistance for repair of residential house being a poor person."	40000.00	SDO (C) Rohtak
48	U.O.No.Sr. Secy /M.Coop/2017/104 dt. 19.07.2017	Aarju D/o Sh. Rajender Singh R/o House No. 164, V & PO Pehrawar, District Rohtak For promotion of Sports activities"	100000.00	SDO (C) Rohtak
49	U.O.No.Sr. Secy /M.Coop/2017/108 dt. 21.07.2017	Secy Deepika Khurana D/o Sh.Harish H. No, 2801/1, Indra Colony Rohtak. "For financial assistance for treatment of her Father being a poor person."	100000.00	SDO (C) Rohtak
50	U.O.No.Sr. Secy /M.Coop/2017/76 dt. 18.07.2017	Shri Krishna Vashuday Gaushala (Regd. No. 01251 2017/06 Village Madiana Tetail Gobana, District Sonipat "For Purchase of cattle feed	500000.00	SDO (C) Gohana
51	U.O.No.Sr. Secy /M.Coop/2017/82 dt. 18.07.2017	Nandi Gram Sewa Sanstha (Regd No 14395 2017 82 Rohtak Road, NH 71 A, infront of Reliance Petrul 2017 Pump Gohana District Sonipat. For construction of retaining wall & cemented floor of Nandishala"	500000.00	SDO (C) Sonipat
52	U.O.No.Sr. Secy /M.Coop/2017/106 dt. 21.07.2017	Vishay Shakti Mission and Research Foundation Reg. No. 645 dated 07-05-2014 Sant Yog Ashram, VPO Barota Teh Gohana, distt. Sonapat, Pin 131301 "For Installation of Solar Energy equipment Yog Ashram."	500000.00	SDO (C) Gohana
53	U.O.No.Sr. Secy /M.Coop/2017/70 dt. 18.07.2017	Adarsh Shiksha Samiti, Ramana-Ramani (Regd. 2017/70 No. 59), Teh. Pundri, District Kaithal. "For completion of construction of rooms."	500000.00	BDPO Pundri
54	U.O.No.Sr. Secy /M.Coop/2017/74 dt. 18.07.2017	Sati Bhal Sai Dass Sewa Dal (Regd. 00987), 539-17/74 540, HUDA, Phase-1, Sector-11, Near Harish Batra 7 Hospital, Panipat. "For purchase of eye testing	500000.00	SDO (C) Panipat
55	U.O.No.Sr. Secy /M.Coop/2017/84 dt. 18.07.2017	Laiyya Dharamshala Evam Hanuman Mandir 784 (Regd. No. 264) Safidon District Jind." For completion of community hall for use of general public."	1100000.00	SDO (C) Safidon
56	U.O.No.Sr. Secy /M.Coop/2017/112 dt. 27.07.2017	Lawarisw Peedit Pashu Sewa Sangh (Regd. No. 399.007), Delhi-Rohtak Road, Rohtak. "For purchase of cattle feed and medicines for wounded Animals & Birds."	500000.00	SDO (C) Rohtak
57	U.O.No.Sr. Secy /M.Coop/2017/118 dt. 01.08.2017	Dhanak Sabha (Regd. No. 01826), # 195/2, Gadhi Mohalla, Rohtak." For completion of construction work of Sant Kabir library building & community hall for use of general public."	1100000.00	SDO (C) Rohtak

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
58	U.O.No.Sr. Secy /M.Coop/2017/110 dt. 27.07.2017	Bharat Vikas Parishad, Vivekanand Branch, Barwala (Regd. No. S-2272/1963), Hisar. "For purchase of Cloths, Tricycle, hearing aids & artificial limbs for disabled poor persons and organization of blood camp."	500000.00	SDO (C) Barwala
59	U.O.No.Sr. Secy /M.Coop/2017/114 dt. 01.08.2017	SKS Gurukul Gaushala (Reg NIT, Krimach Road, Kurukshetra of cow sheds."	500000.00	SDO (C) Kurukshetra
60	U.O.No.Sr. Secy /M.Coop/2017/120 dt. 09.08.2017	Shraddha Sai Sewa Parivar Samiti (Regd. 01783), 330/22, Durga Colony, Rohtak. "For completion of community hall for use of general public."	100000.00	SDO (C) Rohtak
61	U.O.No.Sr. Secy /M.Coop/2017/122 dt. 09.08.2017	Shri Ramleela Utsav Committee (Regd. No. 394), 182/34, J.P. House, Janta Colony, Rohtak. "For promotion of cultural activities."	200000.00	SDO (C) Rohtak
62	U.O.No.Sr. Secy /M.Coop/2017/128 dt. 21.08.2017	Sh. Gulshan Kumar S/o Sant Lal H. No. 929B Ward No. 14, Krishna Colony, Rohtak. "For financial assistance for his medical treatment being a poor person."	10000.00	SDO (C) Rohtak
63	U.O.No.Sr. Secy /M.Coop/2017/130 dt. 21.08.2017	DC office Mahendergarh at Narnaul, Distt. Mahendergarh. "For distribution of sweets amongst children who participated in the fuction organized the occasion of on Independence Day."	100000.00	SDO (C) Narnaul
64	U.O.No.Sr. Secy /M.Coop/2017/132 dt. 21.08.2017	Sunrise International School, (Aff. No. 530706), TDI City Kundli, Sector-59. Nangal Kalan, Sonapat. "For completion of School building."	700000.00	SDO (C) Sonipat
65	U.O.No.Sr. Secy /M.Coop/2017/124 dt. 11.08.2017	Mahashya Chandermal Paryavaran Raksha sewa Samiti (Regd. No. 2245), Faridabad. " For purchase of small tractor for providing free if cost service for lifting of garbage from the houses of general public."	500000.00	SDO (C) Faridabad
66	U.O.No.Sr. Secy /M.Coop/2017/126 dt. 11.08.2017	Sh. Pardeep S/o Sh. Rajbir VPO Rahra, Tehsil Assandh District Karnal. For financial assistance for medical treatment of his Child being a poor person."	100000.00	BDPO Assandh
67	U.O.No.Sr. Secy /M.Coop/2017/134 dt. 06.09.2017	Smt. Aarti W/o Gulshan Kumar Goswami R/o Ward No. 13 Near Ladies Health Centre, Kalanaur District Rohtak. For financial assistance for treatment of her husband (Heart Disease) being a poor person."	50000.00	SDO (C) Kalanaur
68	U.O.No.Sr. Secy /M.Coop/2017/136 dt. 06.09.2017	Sh. Jagdish Kumar S/o Sh. Mulkhraj Pasrija R/o # 845/18 Dhanipura Near Panchayati Gurudwara, Rohtak. "For financial assistance for treatment of his wife (Kidney Disease) being a poor person."	50000.00	SDO (C) Rohtak
69	U.O.No.Sr. Secy /M.Coop/2017/138 dt. 07.09.2017	Sona Devi r/o H. No. 623/13, Tej Colony. Rohtak. "For financial assistance for repair of house being a poor lady."	20000.00	SDO (C) Rohtak
70	U.O.No.Sr. Secy /M.Coop/2017/140 dt. 07.09.2017	Smt. Angrejo, H. No. 553/13, Tej Colony. Rohtak. "For financial assistance for repair of house being a poor lady."	20000.00	SDO (C) Rohtak
71	U.O.No.Sr. Secy /M.Coop/2017/142 dt. 07.09.2017	Smt. Ram Rati, R/o H. No. 553/13, Tej Colony. Rohtak. "For financial assistance for repair of house being a poor lady."	20000.00	SDO (C) Rohtak
72	U.O.No.Sr. Secy /M.Coop/2017/144 dt. 07.09.2017	Smt. Asha H. No. 570/13, Tej Colony, Rohtak "For financial assistance for repair of house being a poor lady."	20000.00	SDO (C) Rohtak

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
73	U.O.No.Sr. Secy /M.Coop/2017/146 dt. 07.09.2017	Smt. Babli r/o H. No. 625/13, Tej Colony, Rohtak. "For financial assistance for repair of house being a poor lady."	20000.00	SDO (C) Rohtak
74	U.O.No.Sr. Secy /M.Coop/2017/148 dt. 15.09.2017	Smt. Renu W/o Sh. Raj Kapoor R/o House No 230/15, Fatehpuri Chowk, Rohtak. "Fo financial assistance for repair of house being a poor lady."	100000.00	SDO (C) Rohtak
75	U.O.No.Sr. Secy /M.Coop/2017/152 dt. 16.10.2017	DLF Colony Residents Welfare Association (Regd. No. 02163), 558A/23, DLF Colony, Rohtak. "For purchase of furniture."	111000.00	SDO (C) Rohtak
76	U.O.No.Sr. Secy /M.Coop/2017/154 dt. 16.10.2017	Satyug Darshan Trust (Regd. No. 5755) # 66-L, Model Town, Rohtak." For completion of building of charitable dispensary."	500000.00	SDO (C) Rohtak
77	U.O.No.Sr. Secy /M.Coop/2017/162 dt. 16.10.2017	Yadav Mahasabha (Regd. No. 814) Shri Krishan Bhawan Near Hari-Bhoomi Press, Vinay Nagar Rohtak. "For completion of rooms for use of general public."	1100000.00	SDO (C) Rohtak
78	U.O.No.Sr. Secy /M.Coop/2017/166 dt. 16.10.2017	Sh. Tilakraj Khera R/o House No. 233, Housing Board Colony, Rohtak. "For financial assistance for repair of residential house being a poor person."	100000.00	SDO (C) Rohtak
79	U.O.No.Sr. Secy /M.Coop/2017/168 dt. 16.10.2017	Panchayati Gurdwara Parbandhak Committee (Regd. No. 02033), Panchayati Gurudwara, Mohalla Ghanipura, Rohtak. "For completion of community hall for use of general public."	500000.00	SDO (C) Rohtak
80	U.O.No.Sr. Secy /M.Coop/2017/170 dt. 16.10.2017	Sat Jinda Sahib Dharmarth Trust (Regd. No. 70 673/4), Kalanaur District Rohtak. "For installation of lift at trust building."	1100000.00	SDO (C) Kalanaur
81	U.O.No.Sr. Secy /M.Coop/2017/182 dt. 16.10.2017	Sh. Deepak R/o House No. 1501, Ward No. 21, Prem Nagar Chowk, Rohtak. "For purchase of hearing aids his son Aryan being poor."	100000.00	SDO (C) Rohtak
82	U.O.No.Sr. Secy /M.Coop/2017/184 dt. 16.10.2017	Smt. Vidya Wanti R/o House No. 44/33, Tek 184 Nagar, Kath Mandi, Rohtak. "For financial assistance for repair of residential house being a poor person."	40000.00	SDO (C) Rohtak
83	U.O.No.Sr. Secy /M.Coop/2017/150-A dt. 16.10.2017	Youva Garamin Vikas Samiti (Regd. No. 1851), 150 Village Garhi Bharal Post-Barsat, Tehsil 17 Gharounda District Karnal. "For purchase of computers & furniture."	500000.00	SDO (C) Gharaunda
84	U.O.No.Sr. Secy /M.Coop/2017/156 dt. 16.10.2017	Rajput Mahasabha Rohtak (Regd. No. 256), Rajpu Dharamshala, Near Jind By-pass, Rohtak. "For 17 completion of building of Dharamshala for use of General Public."	500000.00	SDO (C) Rohtak
85	U.O.No.Sr. Secy /M.Coop/2017/158 dt. 16.10.2017	Smt. Renu Sharma W/o Lalit Sharma R/o House No. 1006/9, Kewal Ganj, Bangaliyan Gali, Rohtak. "For financial assistance for treatment of her Husband (Cancer Patient) being a poor person."	40000.00	SDO (C) Rohtak
86	U.O.No.Sr. Secy /M.Coop/2017/160 dt. 16.10.2017	Garhwal Sabha Rohtak (Regd. No. 238), Hanuman /1 Mandir, Ekta Colony, Rohtak. "For completion of 17 rooms of building of Sabha for use of General Public."	250000.00	SDO (C) Rohtak
87	U.O.No.Sr. Secy /M.Coop/2017/164 dt. 16.10.2017	Bharat Singh Rathi Memorial Dharmarth Trust (Regd. No. 4146), # 840/28, Bharat Colony, Rohtak. "For installation of RO Water System and Solar Energy System in Dharamarth trust building."	500000.00	SDO (C) Rohtak
88	U.O.No.Sr. Secy /M.Coop/2017/172 dt. 16.10.2017	Sri Rama Krishana Jan Seva Samiti (Regd. No. 01940) # 1100/24, Ram Nagar, Rohtak. "For purchase of sewing machines for widow ladies."	100000.00	SDO (C) Rohtak

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
89	U.O.No.Sr. Secy /M.Coop/2017/178 dt. 16.10.2017	Shrimad Shankra Swami Vishwa Devanand Trith Dharmarth Trust (Regd. No. 8534), Bhiwani Chungi, Sugar Mills Roads, Rajendra Colony, Rohtak. "For purchase of plants for large scale plantation in district Rohtak on the occasion of hariyali ke dut abhiyan."	100000.00	SDO (C) Rohtak
90	U.O.No.Sr. Secy /M.Coop/2017/186 dt. 16.10.2017	Sh. Gulshan Sharma S/o Sh. Ram Ashra Sharma R/o House No. 890/18, Ghanipura, Rohtak. "For financial assistance for repair of house being a poor person."	40000.00	SDO (C) Rohtak
91	U.O.No.Sr. Secy /M.Coop/2017/190 dt. 16.10.2017	Gram Panchayat, Chandi, Block Lakhanmajra District Rohtak. "For construction of retaining wall etc of cremation ground."	500000.00	SDO (C) Rohtak
92	U.O.No.Sr. Secy /M.Coop/2017/194 dt. 16.10.2017	Sh. Ajmer Singh S/o Sh. Ramdhari R/o VPO Bahu Jamal Pur, Tehsil & District Rohtak. For financial assistance for treatment of his wife (Cancer treatment) being a poor person."	150000.00	SDO (C) Rohtak
93	U.O.No.Sr. Secy /M.Coop/2017/196 dt. 16.10.2017	Sh. Bishamber S/o Sh. Girdhari Lal R/o # 865/10. Roop Nagar Colony Near Gau Karan Police Chowki, Rohtak. "For financial assistance for treatment of himself being a poor person."	100000.00	SDO (C) Rohtak
94	U.O.No.Sr. Secy /M.Coop/2017/198 dt. 16.10.2017	Smt. Ranju W/o Sh. Sunny R/o # 301/9, Dairy Mohalla, Rohtak. "For financial assistance for repair of house being a poor lady."	200000.00	SDO (C) Rohtak
95	U.O.No.Sr. Secy /M.Coop/2017/202 dt. 16.10.2017	Sh. Parveen Kumar Mehta S/o Sh. Shaddi Lal Mehta R/o # 791/1, Ward No. 6, Partap Mohalla, Rohtak. "For financial assistance for purchase of medicines being a poor and old age person."	20000.00	SDO (C) Rohtak
96	U.O.No.Sr. Secy /M.Coop/2017/204 dt. 21.11.2017	Smt. Leena W/o Sh. Sandeep Grover R/o # 359/26, Jawahar Nagar Near Gandhi Camp, Rohtak." For financial assistance for treatment of her husband (Cancer Patient) being a poor person."	100000.00	SDO (C) Rohtak
97	U.O.No.Sr. Secy /M.Coop/2017/150 dt. 16.10.2017	Maa Saraswati Education & Chritable Trust (Regd. No. 4897), Old Court Road, Near DSP Residence, Sirsa. "For completion of building of Charitable Trust."	600000.00	SDO (C) Sirsa
98	U.O.No.Sr. Secy /M.Coop/2017/174 dt. 16.10.2017	Secy. Rotary Panipat Midtown (Club No. 25125 R.I. District Panipat. "For purchase of Lab. Equipments."	500000.00	SDO (C) Panipat
99	U.O.No.Sr. Secy /M.Coop/2017/180 dt. 16.10.2017	Bai Bharti High School, Nangal Choudhary, Tehsil Narnaul District Mahendergarh (Aff. No. 1251-56). "For renovation and completion of School building and installation of drinking water system."	500000.00	SDO (C) Narnaul
100	U.O.No.Sr. Secy /M.Coop/2017/188 dt. 16.10.2017	Punjabi Jagrati Manch (Regd. No. 1125), Mangat Ram Grover Dairy Farm, Amarahadi Road, Jind. "For financial assistance for providing education to poor children."	51000.00	SDO (C) Jind
101	U.O.No.Sr. Secy /M.Coop/2017/192 dt. 16.10.2017	Smt. Jagdamba Rani W/o Kulbhushan Sharma R/o House No. 1834 Housing Board, Sector 26, Panchkula. "For financial assistance for marriage of her daughter being poor lady."	100000.00	SDO (C) Panchkula

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
102	U.O.No.Sr. Secy /M.Coop/2017/200 dt. 16.10.2017	Sh. Kharati Lal Bhudhiraja R/o D-64, GF, The Palladians, Mayfield Gardens, Sector-50, Gurugram. "For financial assistance for treatment of himself (Paralytic treatment) being a poor person."	50000.00	SDO (C) Gurugram
103	U.O.No.Sr. Secy /M.Coop/2017/206 dt. 23.11.2017	Sh. Kanta Rani W/o Uttam Parkash R/o House No. 1071/18, Ghanipura, Rohtak, "For financial assistance for marriage of her daughter being a poor lady."	21000.00	SDO (C) Rohtak
104	U.O.No.Sr. Secy /M.Coop/2017/208 dt. 23.11.2017	St. Meena Wo Bhopal R/o VPO Bohar Near Patwarkhana, Rohtaak. "For financial assistance fro marriage of her daughter being a poor lady."	11000.00	SDO (C) Rohtak
105	U.O.No.Sr. Secy /M.Coop/2017/210 dt. 04.01.2018	Sri Gaushala Khidwali District Rohtak (Regd. No. 257). Rohtak." For construction of cow sheds."	500000.00	SDO (C) Rohtak
106	U.O.No.Sr. Secy /M.Coop/2017/214 dt. 04.01.2018	Shri Dayal Yoga Prachar Samiti (Regd. No. 270), Divya Yoga Mandir, Gohana Road, Rohtak. "For completion of community hall for use of general public."	1100000.00	SDO (C) Rohtak
107	U.O.No.Sr. Secy /M.Coop/2017/216 dt. 04.01.2018	Dada Chavan Rishi Sewa Samiti (Regd. No. 2015/00994), Village Kharawar District Rohtak. "For completion of community hall for use of general public."	500000.00	SDO (C) Rohtak
108	U.O.No.Sr. Secy /M.Coop/2017/220 dt. 04.01.2018	Smt. Seema Rani W/o Sh. Surender R/o House No. 628/15 Sanjay Nagar, Rohtak. "For financial assistance for repair of residential house being a poor person."	21000.00	SDO (C) Rohtak
109	U.O.No.Sr. Secy /M.Coop/2017/222 dt. 04.01.2018	Sh. Arjun R/o House No. 475/9, Babra Mohalla. Kharipuri Near Panchayati Mandir, Rohtak. "For financial assistance for marriage of his daughter being poor person."	21000.00	SDO (C) Rohtak
110	U.O.No.Sr. Secy /M.Coop/2017/224 dt. 04.01.2018	Smt. Sona Devi W/o Sh. Kirodi Mal R/o House No 952/16, Purani Sabji Mandi, Rohtak. For financia assistance for repair of residential house being a poo person."	21000.00	SDO (C) Rohtak
111	U.O.No.Sr. Secy /M.Coop/2017/226 dt. 04.01.2018	Smt. Manju W/o Sh. Raj Kumar House No. 2037/30, 017/ New Chinyot Colony, Rohtak. "For financial assistance for repair of residential house being a poor person."	11000.00	SDO (C) Rohtak
112	U.O.No.Sr. Secy /M.Coop/2017/228 dt. 04.01.2018	Smt. Seema W/o Late Sh. Surender Kumar R/o House 017/ No. 157 B/14 Chunnipura, Rohtak "For financial assistance for repair of residential house being a poor 018 person."	21000.00	SDO (C) Rohtak
113	U.O.No.Sr. Secy /M.Coop/2017/230 dt. 04.01.2018	Smt. Nirmala Bhardwaj W/o Sh. Hansraj Bhardwaj R/o 2017/ House No. 966/21 Near D.N. City School, Prem Nagar, Rohtak." For financial assistance for repair of house being a poor person."	21000.00	SDO (C) Rohtak
114	U.O.No.Sr. Secy /M.Coop/2017/232 dt. 04.01.2018	Smt. Chando Devi W/o Sh. Raj Kumar R/o House No.2017/ 323/15, Sanjay Nagar, Rohtak. "For financial assistance for repair of residential house being a poor person."	21000.00	SDO (C) Rohtak
115	U.O.No.Sr. Secy /M.Coop/2017/234 dt. 04.01.2018	Smt. Bhawna W/o Sh. Rakesh Kumar R/o House No. 2017/ 308/13, Chhota Panna, Kalanaur District Rohtak. "For financial assistance for treatment of her Husband being a poor person."	21000.00	SDO (C) Kalanaur

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
116	U.O.No.Sr. Secy /M.Coop/2017/236 dt. 04.01.2018	Smt. Taramani W/o Sh. Sunder Lal R/o House No. 2017/ 336/35, Janta Colony, Rohtak. "For financial assistance for treatment of her Husband being a poor person."	21000.00	SDO (C) Rohtak
117	U.O.No.Sr. Secy /M.Coop/2017/238 dt. 04.01.2018	Ch. Chhotu Ram Rsesidents Welfare Association (Regd. 2017/ No. 100), Chhotu Ram Dharamshala, Dev Colony, Rohtak." For completion of Chhotu Ram community 2018 hall for use of general public."	500000.00	SDO (C) Rohtak
118	U.O.No.Sr. Secy /M.Coop/2017/242 dt. 04.01.2018	Ch. Lakhi Ram Arya Anathaley (Orphanage) (Regd. No. 00434), Dayanand Math, Gohana Road, Rolnak. " For purchase of Auto Gernerator (25 K.V.) for Anathaley Children.?"	500000.00	SDO (C) Rohtak
119	U.O.No.Sr. Secy /M.Coop/2017/244 dt. 04.01.2018	National Saini Panchayat (Regd. No. 474), 1539/21, Chunnipura, Rohtak. "For completion of community hall for use of general public."	500000.00	SDO (C) Rohtak
120	U.O.No.Sr. Secy /M.Coop/2017/246 dt. 04.01.2018	Teen Shakti Mahadev Sankat Haran Trust (Regd. 4935) #1235/34, Vijay nagar, Bagh Wali Gali Jhajjar Road, Rohtak." For purchase of furniture for use of Trust."	100000.00	SDO (C) Rohtak
121	U.O.No.Sr. Secy /M.Coop/2017/248 dt. 04.01.2018	Punjabi Swarnkar Sudhar Samiti (Regd. No. 222) Near Hanuman Mandir & Barat Ghar, Chinyot Colony, Rohtak. "For completion of community hall for use of general public."	500000.00	SDO (C) Rohtak
122	U.O.No.Sr. Secy /M.Coop/2017/250 dt. 04.01.2018	Sri Shirdi Sai Baba Temple Trust (Regd. No. 5626), Rohtak-Delhi NH-10, Kharawar, Rohtak. "For completion of community hall for use of general public."	500000.00	SDO (C) Rohtak
123	U.O.No.Sr. Secy /M.Coop/2017/252 dt. 04.01.2018	Guru Nanak Sewa Saini (Regd. No. 02033), Village Nigana, Tehsil Kalanaur District Rohtak. " For completion of community hall for use of general public."	251000.00	SDO (C) Kalanaur
124	U.O.No.Sr. Secy /M.Coop/2017/240 dt. 04.01.2018	Sahid Chandgi Ram Kusti Society, Village Gandhra, Tehsil Sampla, District Rohtak." For completion of community hall for u:: cf general public."	250000.00	SDO (C) Sampla
125	U.O.No.Sr. Secy /M.Coop/2017/212 dt. 04.01.2018	Sanatan Dharam Sabha (Regd. No. 00015), New Colony, Thanesar District Kurukshetra. "For completion of community hall for use of general public."	500000.00	SDO (C) Thanesar
126	U.O.No.Sr. Secy /M.Coop/2017/254 dt. 04.01.2018	Maharaja Aggarsain Trust (Regd. No. 117), Maharaja 2017/ Aggarsain Bhawan, Railway Road, Bahadurgarh District Jhajjar." For completion of banquet hall for use of general public."	1100000.00	SDO (C) Bahadurgarh
127	U.O.No.Sr. Secy /M.Coop/2018/218 dt. 04.01.2018	Ruhani Collection, Shop No. 30, Durga 5 Bhawan Mandir Ke Nichae Mall Godown Road, Rohtak. "To compensate Sh. Ruhani due to fire accident in his shop for rehabilitation of his shop."	50000.00	SDO (C) Rohtak
128	U.O.No.Sr. Secy /M.Coop/2018/256 dt. 15.01.2018	Smt. Asha W/o Sh. Mahavir R/o House No. 2 568/15, Sanjay Nagar, Rohtak. "For financial assistance for repair of residential house being a poor person."	20000.00	SDO (C) Rohtak
129	U.O.No.Sr. Secy /M.Coop/2018/258 dt. 15.01.2018	Smt. Chameli W/o Sh. Parkash R/o House No. 20 920 A-17, Gharauthi, Rohtak. "For financial assistance for repair of residential house being a poor person."	20000.00	SDO (C) Rohtak

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
130	U.O.No.Sr. Secy /M.Coop/2018/260 dt. 15.01.2018	Smt. Lakshmi W/o Sh. Girdhari Lal R/o House 10 No. 1166/12, Pahara Mohalla, Rohtak. For financial assistance for repair of residential house being a poor person."	10000.00	SDO (C) Rohtak
131	U.O.No.Sr. Secy /M.Coop/2018/262 dt. 15.01.2018	Smt. Ramrati W/o Sh. Jagdish R/o House No. 777/13, Tej Colony, Rohtak. For financial assistance for repair of residential house being a poor person."	10000.00	SDO (C) Rohtak
132	U.O.No.Sr. Secy /M.Coop/2018/264 dt. 15.01.2018	Smt. Soniya W/o Sh. Pardeep Kumar R/o House No. 16/15, Sanjay Nagar, Rohtak. For financial assistance for repair of residential house being a poor person."	20000.00	SDO (C) Rohtak
133	U.O.No.Sr. Secy /M.Coop/2018/266 dt. 15.01.2018	Sh. Mahesh Kumar S/o Sh. Ram Kishan R/o House No. 1282/14, Fatehpuri Colony, Rohtak. For financial assistance for repair of residential house being a poor person."	20000.00	SDO (C) Rohtak
134	U.O.No.Sr. Secy /M.Coop/2018/268 dt. 15.01.2018	Sh. Ravi S/o Sh. Bhim Singh R/o House No. 473/13, Tej Colony, Rohtak. For financial assistance for repair of residential house being a poor person."	20000.00	SDO (C) Rohtak
135	U.O.No.Sr. Secy /M.Coop/2018/270 dt. 15.01.2018	Smt. Kusum W/o Sh. Rakesh Kumar R/o House No. 624/29, Sector-4, Rohtak. "For financial assistance for repair of residential house being a poor person."	20000.00	SDO (C) Rohtak
136	U.O.No.Sr. Secy /M.Coop/2018/272 dt. 15.01.2018	Smt. Rekha W/o Sh. Ravinder R/o House No. 202/12 Ward No. 4, Pahara Mohalla, Rohtak. "For financial assistance for repair of residential house being a poor person."	10000.00	SDO (C) Rohtak
137	U.O.No.Sr. Secy /M.Coop/2018/274 dt. 15.01.2018	Smt. Kamla W/o Sh. Ram Mehar R/o House 1 No. 766/5, Tej Colony, Rohtak. For financial assistance for repair of residential house being a poor person."	10000.00	SDO (C) Rohtak
138	U.O.No.Sr. Secy /M.Coop/2018/276 dt. 15.01.2018	Micron Prithvi Foundation (Regd. No. 02029), 8th Mile Stone, Delhi Road, Rohtak. " For purchase of library books, Sports equipment and furniture etc."	500000.00	SDO (C) Rohtak
139	U.O.No.Sr. Secy /M.Coop/2018/278 dt. 15.01.2018	Smt. Rajbala W/o Sh. Raj Kapoor R/o House No. 867, Gharauthi, Rohtak. "For financial assistance for repair of residential house being a poor person."	20000.00	SDO (C) Rohtak
140	U.O.No.Sr. Secy /M.Coop/2018/280 dt. 15.01.2018	Sh. Raj Kumar S/o Sh. Jai Parkash R/o House No. 762/1, Ward No.4, Tej Colony, Rohtak. For financial assistance for repair of residential house being a poor person."	20000.00	SDO (C) Rohtak
141	U.O.No.Sr. Secy /M.Coop/2018/282 dt. 15.01.2018	Sh. Nandgopal S/o Sh. Om Sarup R/o House No. 374/5, Sora Kothi, Rohtak. "For financial 01.2018 assistance for repair of residential house being a poor person."	20000.00	SDO (C) Rohtak
142	U.O.No.Sr. Secy /M.Coop/2018/284 dt. 15.01.2018	Smt. Bala W/o Sh. Ram Niwas R/o House No. 202018/ 147/13, Hanuman Colony, Rohtak. " For financial assistance for repair of residential house being a poor person."	20000.00	SDO (C) Rohtak
143	U.O.No.Sr. Secy /M.Coop/2018/286 dt. 15.01.2018	Smt. Kavita W/o Sh. Rakesh R/o House No. 018/ 534/15, Sanjay Nagar, Rohtak. "For financial 01.2018 assistance for repair of residential house being a poor person."	20000.00	SDO (C) Rohtak
144	U.O.No.Sr. Secy /M.Coop/2018/288 dt. 15.01.2018	Sh. Surender Sharma S/o Sh. Narayan Das 21,0 R/o Ward No. 3, Kalanaur, Rohtak. "For financial assistance for treatment of his daughter being poor person."	21000.00	SDO (C) Kalanaur

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
145	U.O.No.Sr. Secy /M.Coop/2018/292 dt. 15.01.2018	Sh. Ankush S/o Sh. Rajbir R/o House No. 21,0 1942 Ward No. 3, Kachi Garhi Mohalla, Rohtak. "For financial assistance for repair of house being a poor person."	21000.00	SDO (C) Rohtak
146	U.O.No.Sr. Secy /M.Coop/2018/294 dt. 15.01.2018	Smt. Sunita W/o Sh. Surender R/o House No. 20.0 2018/ 770/21. Azadgarh, Rohtak. For financial .01.2018 assistance for repair of residential house being a poor person.	20000.00	SDO (C) Rohtak
147	U.O.No.Sr. Secy /M.Coop/2018/296 dt. 15.01.2018	Smt. Mukesh W/o Balwan Singh R/o House No. 874 Gharauthi, Rohtak. "For financial assistance for repair of residential house being a poor person."	20000.00	SDO (C) Rohtak
148	U.O.No.Sr. Secy /M.Coop/2018/298 dt. 15.01.2018	Sh. Anil Kumar S/o Sh. Devraj R/o House No. 168/7, Sajjan Gali, Bada Bazar Near Jain B School, Rohtak. " For financial assistance for treatment of himself being poor person."	11000.00	SDO (C) Rohtak
149	U.O.No.Sr. Secy /M.Coop/2018/300 dt. 15.01.2018	Smt. Premalata W/o Ramavtar R/o House No. 826/17, Mahajan Padav, Rohtak. For 8 financial assistance for treatment of himself being poor person."	11000.00	SDO (C) Rohtak
150	U.O.No.Sr. Secy /M.Coop/2018/302 dt. 15.01.2018	Sh. Vinod Kumar S/o Bela Ram R/o House No. 351/13, Chhota Panna, Kalanaur, Rohtak. 8 For financial assistance for treatment of himself (Artificial limbs) being poor person."	11000.00	SDO (C) Kalanaur
151	U.O.No.Sr. Secy /M.Coop/2018/304 dt. 15.01.2018	Sh. Satish S/o Satbir R/o Village Pehrawar, District Rohtak. "For financial assistance for 18 treatment of himself (Artificial limbs) being poor person."	11000.00	SDO (C) Rohtak
152	U.O.No.Sr. Secy /M.Coop/2018/306 dt. 15.01.2018	Sh. Surender Kumar S/o Sh. Kesar Dass R/o House No. 904/22, Jhang Colony, Rohtak. " To compensate Sh. Surender Kumar due to fire accident in his shop for rehabilitation of his shop."	200000.00	SDO (C) Rohtak
153	U.O.No.Sr. Secy /M.Coop/2018/308 dt. 15.01.2018	Sh. Manmohan Krishan S/o Sh. Dharam Pal Shop No. 109, Palika Bazar, Rohtak. "To compensate Sh. Manmohan Krishan S/o Sh. Dharam Pal due to fire accident in his shop for Rehabilitation of his shop."	100000.00	SDO (C) Rohtak
154	U.O.No.Sr. Secy /M.Coop/2018/310 dt. 15.01.2018	Sh. Parkshit S/o Sh. Jawahar Lal R/o House No. 84/32, Chawla Colony, Rohtak." For financial assistance for treatment of himself (Kidney patient) being poor person.	20000.00	SDO (C) Rohtak
155	U.O.No.Sr. Secy /M.Coop/2018/312 dt. 15.01.2018	Smt. Kavita W/o Sh.Dharamraj R/o House No. 302/B, Ward No. 4 Phatehpur Colony, Rohtak. "For financial assistance for repair of residential house being a poor person."	10000.00	SDO (C) Rohtak
156	U.O.No.Sr. Secy /M.Coop/2018/314 dt. 15.01.2018	Sh. Rohtash S/o Sh. Ram Singh R/o VPO Bhalouth Panna Majra, Rohtak. "For financial assistance for treatment of his daughter (Kidney patient) being poor person."	50000.00	SDO (C) Rohtak
157	U.O.No.Sr. Secy /M.Coop/2018/316 dt. 15.01.2018	Sh. Vinod Kumar Vohra R/o House No. 1190/24, Jagdish Colony, Rohtak. " For financial for treatment of himself poor person."	20000.00	SDO (C) Rohtak
158	U.O.No.Sr. Secy /M.Coop/2018/320 dt. 15.01.2018	Bharati Shiksha Samiti (Regd. No. 33), Kath Mandi, Rohtak. "For levelling of school ground (Bharti Kanya Sr. Sec. School)."	250000.00	SDO (C) Rohtak

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
159	U.O.No.Sr. Secy /M.Coop/2018/320 dt. 15.01.2018	Sh. Brij Mohan S/o Sri Radhe Shyam R/o Mahajan Padav, Rohtak. "To compensate Sh. Brij Mohan S/o Sri Radhe Shyam due to fire accident in his shop for Rehabilitation of his shop."	100000.00	SDO (C) Rohtak
160	U.O.No.Sr. Secy /M.Coop/2018/322 dt. 15.01.2018	Shri Jaharveer Goga Ji Sewa Samiti (Regd. = No. 01705), VPO Khairari District Rohtak. " 2018 For completion of community hall for use of general public."	500000.00	SDO (C) Rohtak
161	U.O.No.Sr. Secy /M.Coop/2018/324 dt. 15.01.2018	Sarpanch, Gram Panchayat, Bhali Anandpur 2, Tehsil Kalanaur District Rohtak. "For 2018 installation of Status of Lt. Sub Lieutenant Atul Kumar Pawar."	251000.00	SDO (C) Kalanaur
162	U.O.No.Sr. Secy /M.Coop/2018/326 dt. 15.01.2018	Sargam Theatrical Group (Regd. No. 2252/87-88), # 2243, Sector-1, Rohtak. "For promotion of Art & Cultural activities."	200000.00	SDO (C) Rohtak
163	U.O.No.Sr. Secy /M.Coop/2018/328 dt. 15.01.2018	Dr. Bhim Rao Ambedkar Welfare Education Society (Regd. No. 01725), Kalanaur District 2018 Rohtak. "For completion of community hall for use of general public."	500000.00	SDO (C) Kalanaur
164	U.O.No.Sr. Secy /M.Coop/2018/330 dt. 15.01.2018	Smt. Parveen W/o Sh. Suraj R/o House No. 10,0 302/31 Phatehpur Colony, Ward No. 4, 018 Rohtak. "For financial assistance for repair of residential house being a poor person."	10000.00	SDO (C) Rohtak
165	U.O.No.Sr. Secy /M.Coop/2018/334 dt. 18.01.2018	Govt. Model Industrial Training Institute, Sector-5, Rohtak. "For installation of Water Chilling plant."	300000.00	SDO (C) Rohtak
166	U.O.No.Sr. Secy /M.Coop/2018/336 dt. 18.01.2018	Sh. Anil Kumar S/o Sh. Tara Chand, r/o Vill. 20,000 Madodi Rangdan, Tehsil Kalanaur, Distt. Rohtak. "For financial assistance for treatment being a poor person."	20000.00	SDO (C) Rohtak
167	U.O.No.Sr. Secy /M.Coop/2018/338 dt. 18.01.2018	Smt. Rekha w/o Sanjay Kumai, vijay vaga, Rohtak. "For financial assistance for repair of house being a poor person."	21000.00	SDO (C) Rohtak
168	U.O.No.Sr. Secy /M.Coop/2018/340 dt. 18.01.2018	Smt. Raj Rani W/o Sh. Ram Partap Sain Ho. No. 710/33, Shaant Nagar, Kath Mandi Rohtak. "For financial assistance for repair of house for being a poor person."	21000.00	SDO (C) Rohtak
169	U.O.No.Sr. Secy /M.Coop/2018/342 dt. 18.01.2018	Sh. Gulshan Juneja S/o Tilak Raj Juneja Ho. No. 202/18, Arya Nagar Rohtak. "For financial assistance for treatment being a poor person."	21000.00	SDO (C) Rohtak
170	U.O.No.Sr. Secy /M.Coop/2018/344 dt. 18.01.2018	Sh. Narender Kumar S/o Sh. Jage Ram H. 2018/ NO. 1579/31, Kamla Nagar, Rohtak. "For 01.2018 financial assistance for treatment being a poor person."	21000.00	SDO (C) Rohtak
171	U.O.No.Sr. Secy /M.Coop/2018/346 dt. 18.01.2018	Sh. Khajan Jangra S/o Sh. Surat Singh, Ho. 2018/ No. 801/35, Janta Colony, Rohtak. "For .01.2018 financial assistance for treatment being a poor person."	21000.00	SDO (C) Rohtak
172	U.O.No.Sr. Secy /M.Coop/2018/348 dt. 18.01.2018	Smt. Kaushlya Devi Ho. No. 839/34 Vijay 2018/ Nagar Rohtak. "For financial assistance for B.01.2018 repair of house being a poor person."	21000.00	SDO (C) Rohtak
173	U.O.No.Sr. Secy /M.Coop/2018/350 dt. 18.01.2018	Sh. Narender Kumar S/o Sh. Wazir Chand H. 2018/ No. 210/23, DLF, Rohtak. "For financial 8.01.2018 assistance for repair of house being a poor person."	51000.00	SDO (C) Rohtak

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
174	U.O.No.Sr. Secy /M.Coop/2018/358 dt. 18.01.2018	The Bhatia Welfare Society (Regd. No -/2018/02211), 962/22, Mansarover Colony, Rohtak. 8.01.2018 "For promotion of Cultural activities and purchase of furniture etc."	251000.00	SDO (C) Rohtak
175	U.O.No.Sr. Secy /M.Coop/2018/290 dt. 15.01.2018	Mata Chanan Devi Arya Kanya 5/2018/ Gurukul (Regd. No. 00381), Pillu Khera 15.01.2018 Mandi, Jamni Road Near Railway Fatak, Tehsil Safidon, District Jind. "For completion of community hall for use of general public."	500000.00	SDO (C) Safidon
176	U.O.No.Sr. Secy /M.Coop/2018/332 dt. 17.01.2018	Balmiki Bhairav Samudaya Mathana (Regd. p/2018/ No. 85), Village Mathana, District 17.01.2018 Kurukshetra. "For completion of community hall for use of general public."	150000.00	SDO (C) Thanesar
177	U.O.No.Sr. Secy /M.Coop/2018/352 dt. 18.01.2018	Shree Gita Vihari Sewa Sewa Samiti, Shree Gita Bhawan, Model Town, Fatehabad. (Regd. No. 00273), District Fatehabad. "For Construction of Hall for use of general public."	500000.00	SDO (C) Fatehabad
178	U.O.No.Sr. Secy /M.Coop/2018/354 dt. 18.01.2018	Sant Kabir Shiksha Samiti Dhanak Samaj. Hisar (Regd. No. 795 Hisar), District Hisar. "For maintenance & repair of Hostel Building."	100000.00	SDO (C) Hisar
179	U.O.No.Sr. Secy /M.Coop/2018/356 dt. 18.01.2018	Smt. Renu Devi W/o Late Sh. Krishan Kumar R/o Village Parbhuwala District Hisar. "For financial assistance for repair of residential house being a poor person."	21000.00	SDO (C) Hisar
180	U.O.No.Sr. Secy /M.Coop/2018/362 dt. 21.02.2018	jagdish Kapoor S/o Sh. Chaman Lal Kapoor Ro No. 342/13, Tej Colony, Rohtak. "For financial nce for repair of house being a poor person."	51000.00	SDO (C) Rohtak
181	U.O.No.Sr. Secy /M.Coop/2018/364 dt. 21.02.2018	Sh. Rajender Kumar S/o Sh.Sai Dass R/o House No. 290/9, Dairy Mohalla, Rohtak. "For financial assistance for treatment of his son being a poor person."	100000.00	SDO (C) Rohtak
182	U.O.No.Sr. Secy /M.Coop/2018/370 dt. 21.02.2018	Smt. Meena Kumari W/o Late Sh. Surender R/o House No. 286/21, Shastri Nagar, Ladhot Road, Rohtak. "For financial assistance for repair of house being a po person."	100000.00	SDO (C) Rohtak
183	U.O.No.Sr. Secy /M.Coop/2018/366 dt. 21.02.2018	Vidya Arya Sabha Gurukul (Regd. No. 00880) VPO Arya Nagar District Hisar. "For completion of rooms."	1100000.00	SDO (C) Hisar
184	U.O.No.Sr. Secy /M.Coop/2018/368 dt. 21.02.2018	Baal Yuva Club (Regd. No. 386) Village Nathera Block Kosli District, Rewari. "To promote sports activities amongst the players of village Nathera in general."	111000.00	SDO (C) kosli
185	U.O.No.Sr. Secy /M.Coop/2018/360 dt. 21.02.2018	Sh. Dinesh Kumar S/o Sh. Deer Singh R/o House No. 295/9, Shastri Nagar, Gannaur District Sonipat. financial assistance for repair of residential house being a poor person."	100000.00	SDO (C) ganaur
186	U.O.No.Sr. Secy /M.Coop/2018/372 dt. 16.03.2018	Vaish Education Society (Regd. No. 00578) Rohtak. "For completion of rooms and purchase of furniture etc."	111000.00	SDO (C) Rohtak
187	U.O.No.Sr. Secy /M.Coop/2018/376 dt. 16.03.2018	Hari Om Sewa Dal (Regd. No. 1248), Liberty Cinema ke pichae, Ward No. 4 Near Santan Dharam Mandir, Gandhi Nagar, Rohtak. " For completion of community hall for use of general public."	500000.00	SDO (C) Rohtak

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
188	U.O.No.Sr. Secy /M.Coop/2018/378 dt. 16.03.2018	Mulim Jan Vikas Sewa Samiti (Regd. No. 1640) Rohtak. "For construction of Hall for use of general public."	500000.00	SDO (C) Rohtak
189	U.O.No.Sr. Secy /M.Coop/2018/382 dt. 16.03.2018	Matthgaddi Sri Lal Nath Ji (Jhng) (Regd. No. 280), Plot No. 17/1/2, Rohtak Delhi Highway, Village Kheri Sadh, Rohtak. "For completion of community hall for 8 use of general public."	500000.00	SDO (C) Rohtak
190	U.O.No.Sr. Secy /M.Coop/2018/386 dt. 16.03.2018	Jan Sewa Sansthan Regd. No. HR/RTK/2013/00163) (Vardh Asharam Evam Anath Ashram) Bhiwani Road, Near Drain No. 8, Rohtak. "For completion of building of Mahila Anath Ashram at Village Baniyani, Tehsil Kalanaur, Rohtak."	1100000.00	SDO (C) Rohtak
191	U.O.No.Sr. Secy /M.Coop/2018/392 dt. 16.03.2018	Bhagat Chiman Lal Rama Bhajan kirtan Mandli 8/ Dharamshala (Regd. No. 41), Adarsh Nagar, Rohtak "For completion of community hall for use of general public."	111000.00	SDO (C) Rohtak
192	U.O.No.Sr. Secy /M.Coop/2018/394 dt. 16.03.2018	Shri Devi Mandir Trust (Regd. No. 1146), Kalanaur 3/ District Rohtak. "For renovation of Vardh Ashram and Gaushala."	500000.00	SDO (C) kalanour
193	U.O.No.Sr. Secy /M.Coop/2018/396 dt. 16.03.2018	Nari Shakti Foundation Andhparkash Vidyalaya (Regd. No. 2251), 1399/21, Kamla Nagar, Rohtak. "For purchase of water cooler & ceiling fans etc."	100000.00	SDO (C) Rohtak
194	U.O.No.Sr. Secy /M.Coop/2018/402 dt. 16.03.2018	Bharat Vikas Parishad (Regd. No.2272/63), Mcham Branch (Haryana South), Sri Banke Bihari Oil Mills, Bhiwani Road, Mehram District Rohtak. "For completion of Physiotherapist Centre."	125000.00	SDO (C) Rohtak
195	U.O.No.Sr. Secy /M.Coop/2018/404 dt. 16.03.2018	Shri Ram Kutiya Trust (Regd. No. 12694), 935/22, Jhung Colony, Rohtak. "For completion of Dispensary Building	500000.00	SDO (C) Rohtak
196	U.O.No.Sr. Secy /M.Coop/2018/406 dt. 16.03.2018	Madhav Kunj Vijay Nager, Rohtak, (Reg. No. 21364). " For completion of construction work of Room & Toiles"	403000.00	SDO (C) Rohtak
197	U.O.No.Sr. Secy /M.Coop/2018/408 dt. 16.03.2018	Deputy Commissioner, Rohtak. "For completion of construction work of Room Jain Dharamshala Babra Mohalla, Rohtak."	500000.00	SDO (C) Rohtak
198	U.O.No.Sr. Secy /M.Coop/2018/374 dt. 16.03.2018	Shri Khatu Shyam Siksha Samiti (Regd. No. HR013/2012/00037), Ward No. 5 V.P.O. Bawani Khera, Distt. Bhiwani. "For construction of rooms for Computer Lab. & purchase of furnitures."	500000.00	SDO (C) Bawani Khera
199	U.O.No.Sr. Secy /M.Coop/2018/380 dt. 16.03.2018	Yadav Kalyan Sabha (Regd. No. 00014) Narnaul District Mahendergarh. "For completion of community hall for use of general public."	500000.00	SDO (C) Narnaul
200	U.O.No.Sr. Secy /M.Coop/2018/398 dt. 16.03.2018	Sri Arora Sabha (Regd. No. 00S13), Narnaul District Mahendergarh. "For completion of community hall for use of general public."	500000.00	SDO (C) Narnaul
201	U.O.No.Sr. Secy /M.Coop/2018/388 dt. 16.03.2018	Deputy Commissioner, Sonipat. "For distribution of sweets among the children on the occasion of celebration of Republic Day."	551000.00	SDO (C) Sonipat
202	U.O.No.Sr. Secy /M.Coop/2018/390 dt. 16.03.2018	Punjabi Shiv Bhumi (Regd. No. 01186) Near Gas Agency Road, Safidon, Distt. Jind. "For completion of community hall for use of general public."	500000.00	SDO (C) Safidon

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
203	U.O.No.Sr. Secy /M.Coop/2018/400 dt. 16.03.2018	Dr. Ambedkar Mission Sanstha (Regd. No. 00345), Dr. Ambedkar park, Salagarh. Ward No. 16, Aligarh Road, Palwal. "For maintenance & development of Dr. Ambedkar Park."	300000.00	SDO (C)Palwal
204	U.O.No.Sr. Secy /M.Coop/2018/384 dt. 16.03.2018	Sri Sat Jinda Kalyana Sewa Samiti (Regd. No. 102), Partak Gate, Kaithal, District Kaithal. "For completion of community hall for use of general public."	500000.00	SDO (C) Kaithal

Allocation of Discretionary Grants sanctioned by Power Minister, Haryana, Chandigarh for the financial year 2017-18.				
Sr. No.	Authority No. &	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O. No. Secy/PWM/2017 /5 dt. 24.04.2017	Greenwoods City 'A' Block, Residents Welfare Society, Sector 45 Gurugram "For repair of roads"	100000	SDM Gurugram
2	U.O. No. Secy/PWM/2017 /13 dt. 24.04.2017	Sh. Om Narayan S/o Sh. Khem Chand, Village Rajpura, P.O. Sherpur, Tehsil Pataudi, District Gurugram."For repair of being poor"	100000	SDM Pataudi
3	U.O. No. Secy/PWM/2017 /17 dt. 24.04.2017	Sh. Nand Ram S/o Sh. Shiv Lal, Village Rajpura, P.O. Sherpur, Tehsil Pataudi, District Gurugram."For repair of being poor"	100000	SDM Pataudi
4	U.O. No. Secy/PWM/2017 /21 dt. 24.04.2017	Sanskar Bharti Gurugram (Regd. No. HR /04/2017/01323),"for the promotion of cultural & sports activities"	500000	SDM Pataudi
5	U.O. No. Secy/PWM/2017 /25 dt. 24.04.2017	Sh. Bhim Singh S/o Sh. Khem Chand, Village Rajpura, P.O. Sherpur, Tehsil Pataudi, District Gurugram."For repair of being poor"	100000	SDM Pataudi
6	U.O. No. Secy/PWM/2017 /37 dt. 27.04.2017	Gurugram Sanskrit Gaurav Samiti Gurugram (Regd. 018-2016-02833), "For construction of Tirth Sthal to be used by General public"	1100000	SDM Gurugram
7	U.O. No. Secy/PWM/2017 /1 dt. 24.04.2017	Maharana Partap Jayanti, Om Bhawan, Company Bagh, Rewari, (Regd. No. HR-RWR-20-201500391), "For for the promotion of cultural & sports activities"	500000	SDM Rewari
8	U.O. No. Secy/PWM/2017 /1 dt. 24.04.2017	Sh. Ranbir S/o Sh. Hanumat Singh, Village Koka, P.O. Ahri, Distt. Jhajjar, "For repair of being poor"	200000	SDM Jhajjar
9	U.O. No. Secy/PWM/2017 /33 dt. 27.04.2017	Jain Publich School, Firozpur Jhirka (Nuh) (Regd. No. 3141/Mewat/2016). " For Purchase of library books/computers and promotion of sports activities".	500000	SDM Ferozpur Jhirka
10	U.O. No. Secy/PWM/2017 /29 dt. 24.04.2017	Shri Krishan Gaushala Farukh Nagar (regd. No. 1298) Distt. Gurugram, "for construction of cow shed"	300000	SDM Farukh Nagar
11	U.O. No. Secy/PWM/2017 /45 dt. 05.05.2017	Adarsh Brahman Sabha, Gurugram (regd. No. 147), "for construction of building"	1100000	SDM Gurugram
12	U.O. No. Secy/PWM/2017 /53 dt. 05.05.2017	Yadav Kalyan Prishad (Regd.) Gurugram, " for Const. Of Main gate and repair of Bhawan"	1100000	SDM Gurugram
13	U.O. No. Secy/PWM/2017 /61 Dt. 17.05.2017	Sh. Ravinder S/o Sh. Bhanwar Singh, Village Ghamroj, Tehsil Sohna (Gurugaon), "for financial assistance for reparing of house being poor/needy person"	150000	SDM Sohna

Sr. No.	Authority No. &	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
14	U.O. No. Secy/PWM/2017 /73 dt. 17.05.2017	Brahman Prakash S/o Sh. Banwari Lal, Village & P.O. Doltabad, Distt. Gurugram."for financial assistance for repairing of house being poor/need person"	50000	SDM Gurugram
15	U.O. No. Secy/PWM/2017 /77 dt. 17.05.2017	Ram Avtar Wrestling Society, Badshahpur (Gurugram) (Regd. No. HR-018-2016-02813). "for development of sports activities."	300000	SDM Gurugram
16	U.O. No. Secy/PWM/2017 /89 dt. 17.05.2017	Suraj Parkash S/o Sh. Lakhi Ram. H. No. 878, A-27, Gali No. 10, Madanpuri Gurugram. "For financial assistance for repairing of house being poor/need person"	25000	SDM Gurugram
17	U.O. No. Secy/PWM/2017 /101 dt. 17.05.2017	Lions club Sohna (gurugram) (Regd. No. 055375), "for celebration of marriage of poor girls organised by Lions club".	200000	SDM Gurugram
18	U.O. No. Secy/PWM/2017 /57 dt. 17.05.2017	Sh. Dharambir S/o Sh. Prabhu Dayal, Vill Kiranj, Nuh, " for financial assistance for repairing of house being poor/need person"	150000	SDM Nuh
19	U.O. No. Secy/PWM/2017 /65 dt. 17.05.2017	Bhagat Singh Gaushala vill. Kirah (Nuh) (Regd. No. HR-020/2014/297). "for purchase of fodder"	200000	SDM Nuh
20	U.O. No. Secy/PWM/2017 /69 dt. 17.05.2017	Sh. Maman S/o Sh. Har Lal, Kota Khandewala, P.O. Hassanpur, Tauru (Nuh). "for financial assistance for repairing of house being poor/need person"	50000	SDM Nuh
21	U.O. No. Secy/PWM/2017 /81 dt. 17.05.2017	Surender Dua S/o Sh. Ganesh Dass, House No. 364, ward No. 12, Tauru, District Nuh, " for financial assistance for repairing of house being poor/need person"	100000	SDM Nuh
22	U.O. No. Secy/PWM/2017 /85 dt. 17.05.2017	Sii Govardhan Gaushala, Vill. Aata (Mewat) (Regd. No. HR/018/2013/00647),"for purchase of fodder"	200000	SDM Nuh
23	U.O. No. Secy/PWM/2017 /93 dt. 17.05.2017	Smt. Sumitra W/o Sh. Ram Niwas, Vill. Mohd. Ahir, Tehsil Tauru (Nuh), , "For financial assistance for repairing of house being poor/need person"	250000	SDM Nuh
24	U.O. No. Secy/PWM/2017 /41 dt. 05.05.2017	Yadav Sabha Mahendergarh (Regd. No. 000Y5), "for Const. Of building"	1100000	SDM Mahendergarh
25	U.O. No. Secy/PWM/2017 /49 dt. 05.05.2017	Yadav Kalyan Sabha, Rewari (Regd. No. HR/RWR/2013/00059). "for Const. Of building"	5000000	SDM Rewari
26	U.O. No. Secy/PWM/2017 /105 dt. 17.05.2017	Gurjar Dharamshala, Palwal (Regd. No. 00195), Distt. Palwal, "for Const. Of building"	500000	SDM Palwal
27	U.O. No. Secy/PWM/2017 /97 dt. 24.05.2017	Gopal Singh S/O Sh. Bir Singh, Vill Baikhera, Tehsil Sohna, Distt. Gurugram, "for financial assistance for repairing of house being poor/need person"	100000	SDM Gurugram

Sr. No.	Authority No. &	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
28	U.O. No. Secy/PWM/2017 /109 dt. 24.05.2017	Baverly park-I condominium, Baverly Park-I Apartments, Mehrauli, Gurugram roak, DLF City Ph II, Gurugram,(regd. No. HR018201300813), Distt. Gurugram, "for maintenance of roads"	100000	SDM Gurugram
29	U.O. No. Secy/PWM/2017 /117 dt. 24.05.2017	Mohyal Housing & welfare Association, Mohyal colony, Gurugram.(Regd. No. H7406), Distt. Gurugram, "for maintenance of roads"	200000	SDM Gurugram
30	U.O. No. Secy/PWM/2017 /121 dt. 24.05.2017	Smt. Geeta W/o late Sh. Mahavir, Vill. & P.O. Jatauli, House No. 41, ward no. 12, Tehsil Pataudi, Distt. Gurugram, ""for financial assistance for reparing of house being poor/needy person"	100000	SDM Gurugram
31	U.O. No. Secy/PWM/2017 /125 dt. 31.05.2017	Ankita Sharma D/o Sh. Chander Sharma House No. 827, Sector 12 Panchkula, "for meet the expenditure/fee for higher education being a poor girl"	50000	SDM Panchkula
32	U.O. No. Secy/PWM/2017 /125 dt. 31.05.2017	Varishth Nagrik Kesri Club 198, Vill Katlupur, Sonapat, distt. Sonipat, "for purchase of medicine and maintenance of building"	475000	SDM Sonapat
33	U.O. No. Secy/PWM/2017 /113 dt. 05.07.2017	Lions club Sohna (gurugram) (Regd. No. 055375), "for promotion of cultural/sports activities"	300000	SDM Gurugram
34	U.O. No. Secy/PWM/2017 /129 dt. 05.07.2017	Sh. Aggarwal Sabha (Regd.) Sohna Gurgaon, "for constrction of building for public use"	500000	SDM Gurugram
35	U.O. No. Secy/PWM/2017 /141 dt. 05.07.2017	Angoori devi W/o Sh. Mange Ram, Vill Rajpura, P.O. Sherpur Distt. Gurugram. "for financial assistance for reparing of house being poor/needy person"	100000	SDM Pataudi
36	U.O. No. Secy/PWM/2017 /145 dt. 05.07.2017	Balwant S/oSh. Ram Karan, Vill Sherpur, Distt. Gurugram, "for financial assistance "for reparing of house being poor/needy person"	100000	SDM Pataudi
37	U.O. No. Secy/PWM/2017 /149 dt. 05.07.2017	Jai Bhagwan S/o Sh. Ram Saroop, vill. Rajpura, P.O. Sherpur, Distt. Gurugram, "for reparing of house being poor/needy person"	100000	SDM Pataudi
38	U.O. No. Secy/PWM/2017 /153 dt. 05.07.2017	Central Park-II Resort Tower owners association, (CPROA) Sector 48, Gurugram, (Regd. No. HR018201602695), Distt. Gurugram, "for repair of roads"	100000	SDM Gurugram
39	U.O. No. Secy/PWM/2017 /157 dt. 05.07.2017	Classic apartments welfare association (CAWA) rail viahr, sector 57, Gurugram (Regd. No. 1679/2015), Distt. Gurugram, "For repair of roads"	100000	SDM Gurugram

Sr. No.	Authority No. &	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
40	U.O. No. Secy/PWM/2017 /161 dt. 05.07.2017	The Palladians Resident welfare asspciation D-Block Sector 50, Gurugram (Regd. No. DR/GGN/148), Distt. Gurugram, " for repair of roads"	100000	SDM Gurugram
41	U.O. No. Secy/PWM/2017 /165 dt. 05.07.2017	Arya Samaj shradhanand Puram, Sector 4 & 7, Urban Estate, Gurugram (Regd. No.018-2013-00548), Distt. Gurugram, "for renovation of building for public use"	1100000	SDM Gurugram
42	U.O. No. Secy/PWM/2017 /181 dt. 13.07.2017	Nirmalam Foundation, No. 27, 2nd floor, Lemon street, Malibu Tower, Gurugram (Regd. No. DL939732654214590. "for expenditure to be incurred for purchase of books, clothes & food items to the poor children."	200000	SDM Gurugram
43	U.O. No. Secy/PWM/2017 /193 dt. 19.07.2017	Central Park-II Resort Tower AP owners association, flat No. 6 A, Tower No. F, central Park Resort, Sector 48, Gurugram, Distt. Gurugram, "for repair of roads"	100000	SDM Gurugram
44	U.O. No. Secy/PWM/2017 /197 dt. 19.07.2017	Residents Welfare association, sector 10 A, Gurugram (Regd. No. HR018/2013/00746. "for maintenance of roads"	200000	SDM Gurugram
45	U.O. No. Secy/PWM/2017 /201 dt. 17.07.2017	Kalpatru Jan Kalyan Samiti (Regd.) Gurugram (Regd. No. DR/GGN/743). "for promotion of cultural and sports activities"	200000	SDM Gurugram
46	U.O. No. Secy/PWM/2017 /205 dt. 19.07.2017	Bharat Vikas Farishad, Sohna, Gurugram. "To meet the expenditure for organisation of blood camp."	25000	SDM Gurugram
47	U.O. No. Secy/PWM/2017 /137 dt. 05.07.2017	Janhit Mission Trust, Vill. Khori, Rewari, (Regd. No. 1003), Distt. Rewari. "For promotion of sports activities and distribution of sewing machine to poor"	500000	SDM Rewari
48	U.O. No. Secy/PWM/2017 /169 dt. 05.07.2017	Saini sabha Naraingarh, 740, ward no. 12, near UCO Bank, Naraingarh (Regd. No. 603), Distt. Ambala, "for completion of Hall foruse of all communities"	1100000	SDM Naraingarh
49	U.O. No. Secy/PWM/2017 /173 dt. 05.07.2017	Shiv MandirVikas Samiti, Firozpur Jhirka (Distt. Nuh.) (Regd. No. 311), "for construction of sheds/hall for general public"	1500000	SDM Firozpur Jhirka
50	U.O. No. Secy/PWM/2017 /189 dt. 13.07.2017	Smt. Kamla W/o Mahabir Singh, vill. Mohammadpur Ahir, Tehsil-Tauru (Nuh). for financial assistance for reparing of house being poor/needy person"	200000	SDM Nuh
51	U.O. No. Secy/PWM/2017 /177 dt. 05.07.2017	Shree Kesaav Gaushala, vill. Achina, Distt. Charkhi Dadri (Regd. No. HR-13- 2016-02002), "for const. Of cow sheds"	500000	SDM Charkhi Dadri

Sr. No.	Authority No. &	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
52	U.O. No. Secy/PWM/2017 /185 dt. 13.07.2017	Sh. Naubat Singh s/o sh. Sheo chand, vill. Sihor, Tehsil. Kanina, Distt. Mahendergarh. "for financial assistance for repairing of house being poor/needly person"	200000	SDM Kanina
53	U.O. No. Secy/PWM/2017 /217 dt. 27.07.2017	Greenfield residents welfare association, D block Extn. To D16, D20 GF, Mayfield Gardens, sector 50, Gurugram, (Regd. No. DR/GGN/28), :for repair of roads"	100000	SDM Gurugram
54	U.O. No. Secy/PWM/2017 /229 dt. 03.08.2017	Luxotica residents welfare association mayfield gardens, N Block, sector 51, gurugram (Regd. No. HR-018-2013-01094), "for maintenance of roads"	100000	SDM Gurugram
55	U.O. No. Secy/PWM/2017 /233 dt. 03.08.2017	Sheetal residents welfare association, sector 51, gurugram (Regd. No. DR/GGN/014/2007-08). "for maintenance of roads"	100000	SDM Gurugram
56	U.O. No. Secy/PWM/2017 /237 dt. 03.08.2017	Martial Taekwondo Academy, house no 157, sector 38, near medanta hospital & devilal stadium gurugram (Regd. No. 02/2017), "for purchase of equipments and organisation of championship."	200000	SDM Gurugram
57	U.O. No. Secy/PWM/2017 /253 dt. 03.08.2017	Sh. Goverdhan Gaushala Samiti, Sohna Gurugram (Regd. No. 00647/2013). "for purchase of fodder"	200000	SDM Gurugram
58	U.O. No. Secy/PWM/2017 /257 dt. 03.08.2017	Vaidik Shiksha samiti, vill. Mankdola, distt. Gurugram, (Regd. No. 1967/1998). "for purchase of books and furniture"	200000	SDM Gurugram
59	U.O. No. Secy/PWM/2017 /209 dt. 27.07.2017	Ishrail S/o Rushila, vill. Khedia khurd, Tehsil F.P. Jhirka (Nuh). " for financial assistance for repairing of house being poor/needly person"	100000	SDM Firozpur Jhirka
60	U.O. No. Secy/PWM/2017 /241 dt. 03.08.2017	Gram panchayat Ahamadabas, Firozpur Jhirka (Nuh). "for pavement/construction of streets"	100000	SDM Firozpur Jhirka
61	U.O. No. Secy/PWM/2017 /249 dt. 03.08.2017	Smt. Sunita W/o Ranjeet Singh, vill. & P.O. Hasanpur, Tehsil Tauru, Distt. Nuh. " for financial assistance for repairing of house being poor/needly person"	50000	SDM Nuh
62	U.O. No. Secy/PWM/2017 /221 dt. 03.08.2017	Shree Shiv gaushala dharmarth trust, dulheri (bhiwani) (Regd. No. 787/1998). "for const. Of sheds and fostering of cows".	500000	SDM Tosham
63	U.O. No. Secy/PWM/2017 /225 dt. 03.08.2017	Sunrise international school, TDI city kundli, sector 59, vill. Nangal kalan, sonapat (Affilation No. 530706). "for purchase of books and furniture"	500000	SDM Sonapat

Sr. No.	Authority No. &	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
64	U.O. No. Secy/PWM/2017/245 dt. 03.08.2017	Smt. Mukesh devi w/o late sh. Ashok kumar, vill. Bidawas, P.O. Nangal shawjpur, Tehsil Bawal, Distt. Rewari. for financial assistance for repairing of house being poor/needy person"	50000	SDM Bawal
65	U.O. No. Secy/PWM/2017/261 dt. 10.08.2017	Adigod Brahman Yuva Sewa Samiti Punhana (Nuh) (Regd. No. 00120), distt. Nuh, "for cont. Of hall for general public"	200000	SDM Punhana
66	U.O. No. Secy/PWM/2017/269 dt. 10.08.2017	Shree sai Baba Dham Evam Sansthan Trust, Tauru, Nuh (Regd. No. 606), Distt. Nuh. "for completion of hall for general public	25000	SDM Nuh
67	U.O. No. Secy/PWM/2017/273 dt. 10.08.2017	Sri Prachin Arya Samaj Mandir, ward No. 3, Prem Mohalla Tauru (Nuh) "for cont. Of hall for general public"	500000	SDM Nuh
68	U.O. No. Secy/PWM/2017/277 dt. 10.08.2017	Hindu Kanya Mahavidalya, Jind (Regd. No. HRJND/2013/00058), distt. Jind. "for const. Of library building"	500000	SDM Jind
69	U.O. No. Secy/PWM/2017/281 dt. 21.08.2017	DC Hissar, "for distribution of sweets and gifts to the school children participated in the independence day parade."	200000	SDM Hissar
70	U.O. No. Secy/PWM/2017/284 dt. 21.08.2017	Yadav Sabha Hissar (Regd. No. 1092), Hissar "for repair/renovation of building of sabha for general public use"	2100000	SDM Hissar
71	U.O. No. Secy/PWM/2017/288 dt. 23.08.2017	Mahashay Chandramal Paryavaran Rakhsha Sewa Samiti, Faridabad (Regd. No.2245) Distt. Faridabad. "for purchase of Tractors/Trolleys for door to door free of cost garbage collection"	1100000	SDM Faridabad
72	U.O. No. Secy/PWM/2017/265 dt. 10.10.2017	Sh. Fajraj S/o Amar Singh, vill. Lokra, Tehsil. Pataudi, Gurugram. "for financial help for repairing of house being a poor person"	100000	SDM Pataudi
73	U.O. No. Secy/PWM/2017/296 dt. 10.10.2017	Ram Krishan Kamdhenu Gaushala, vill. Silani, P.O. Vhirawati, Tehsil, Sohna, Distt. Gurugram (Regd. No. 01580)." for purchase of fodder"	100000	SDM Gurugram
74	U.O. No. Secy/PWM/2017/300 dt. 10.10.2017	Residents Welfare association, sector 10 A, Gurugram (Regd. No. 018/2013/00543. "for repair of roads"	200000	SDM Gurugram
75	U.O. No. Secy/PWM/2017/304 dt. 10.10.2017	The Palladians Resident welfare asspciation D-Block Sector 47, Mayfield garden, Gurugram (Regd. No. 018/2013/00689), Distt. Gurugram, " for maintenance of roads/building"	100000	SDM Gurugram
76	U.O. No. Secy/PWM/2017/320 dt. 10.10.2017	Sanskritik Utsav Samiti, Sector 9, Gurugram (Regd. No. HR08201300890), "for promotion of cultural activities,"	100000	SDM Gurugram

Sr. No.	Authority No. &	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
77	U.O. No. Secy/PWM/2017/332 dt. 10.10.2017	Martial Taekwondo Academy, gurugram (Regd. No. 02/2017), "for purchase of equipments and organisation of championship."	200000	SDM Gurugram
78	U.O. No. Secy/PWM/2017/292 dt. 10.10.2017	Dhanak Samaj Uthan Sangthan, Narnaul (Regd. No. HR/012/2013/000D7). "for repair of building"	200000	SDM Narnaul
79	U.O. No. Secy/PWM/2017/308 dt. 10.10.2017	Balmiki Bhairav Samudai, Mathana, Kurukshetra (Regd. No. HR/KKR/2013/00085). "for the pavement of ground of bhawan for use of general public"	200000	SDM Kurukshetra
80	U.O. No. Secy/PWM/2017/312 dt. 10.10.2017	Smt. Fatma W/o Ahmed Hussain, vill. Devla Nangli, P.O. Ujina, Tehsil & Distt. Nuh. "for repair of house being poor needs woman"	100000	SDM Nuh
81	U.O. No. Secy/PWM/2017/316 dt. 10.10.2017	Baba Mishar Khel Samiti, Vill. Mistri, Tehsil. Charkhi Dadri, Disst. Bhiwani. (Regd. No. 02206). "for the purchase of sports equipments"	500000	SDM Charkhi Dadri
82	U.O. No. Secy/PWM/2017/324 dt. 10.10.2017	Smt. Soni W/o Ankit Gulati, Diwan wali gali, shanti nagar, rewari. "for repair of house being a poor and needy person"	200000	SDM Rewari
83	U.O. No. Secy/PWM/2017/328 dt. 10.10.2017	Modern international Sr. Sec. School, Jasana, Faridabad (Regd. No. HR019201300791). "for repair of school building purchase of library books, furniture etc."	500000	SDM Faridabad
84	U.O. No. Secy/PWM/2017/336 dt. 10.10.2017	Gram panchayat Kot Mithaka, Palwal, "for repair of streets"	500000	SDM Hathin
85	U.O. No. Secy/PWM/2017/340 dt. 24.10.2017	Escape Residents welfare association, Unitech Escape, Sector 50, Gurugram (Regd. No. HR018/2015/02453. "for repair /maintenace of roads"	500000	SDM Gurugram
86	U.O. No. Secy/PWM/2017/360 dt. 27.10.2017	District Chess Association Gurgaon, #305/12, chandra Bhawan, Jawahar Nagar, Jacobpura, gurugram (Regd. No. HR018201300747). "for expenditure to be incurred on organizing chess championship"	200000	SDM Gurugram
87	U.O. No. Secy/PWM/2017/364 dt. 27.10.2017	Sh. Bhim Singh S/o Sh. Jallu Ram Devi Lal colony H. No. 375, Gurgaon gali no. 15. "for financial assistance for repairing of house being poor/needy person"	100000	SDM Gurugram
88	U.O. No. Secy/PWM/2017/372 dt. 27.10.2017	S. Manoj S/oSh. Bhagwan Singh, H.No. 1120, gali no. 8 surat nagar phase II, gurugram. "for financial assistance for repairing of house being poor/needy person"	50000	SDM Gurugram
89	U.O. No. Secy/PWM/2017/376 dt. 27.10.2017	Dada Johar wala, Gaushala Society, Baba johar wala Ashram Shikohpur near High school Shikohpur, Gurugram (Regd. No. 02663). "for purchase of fodder."	121000	SDM Gurugram

Sr. No.	Authority No. &	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
90	U.O. No. Secy/PWM/2017 /380 dt. 27.10.2017	Sh. Umesh Gupta S/o Sh. Gopi chand, ward No. 14, Sohna gurugram. "for financial assistance for repair of house"	50000	SDM Sohna
91	U.O. No. Secy/PWM/2017 /388 dt. 27.10.2017	Smt. Ratna sharma W/o Sh. Bhvnesh Sharma, R/o H.No. 408/15, Durga colony, ward No. 8, Gali No. 2, Sohna, Gurgaon. ""for financial assistance for repair of house"	100000	SDM Gurugram
92	U.O. No. Secy/PWM/2017 /408 dt. 27.10.2017	Residents Welfare Association, sector 31, Gurugram, (Regd. No. 258). "For repair of roads"	270000	SDM Gurugram
93	U.O. No. Secy/PWM/2017 /412 dt. 08.11.2017	Raahgiri Foundation (Gurugram Chapter) (Regd. No. 276/4) Distt. Gurugram. "To create awareness for stopping female foeticide for the development of swachh bharat mission and to promote the sports and cultural activities."	1000000	SDM Gurugram
94	U.O. No. Secy/PWM/2017 /348 dt. 27.10.2017	Vidhya Devi W/o Sh. Satish, vill. Mohammadpur Ahir, Tehsil Tauru (Nuh). "For financial assistance for repairing of house being poor/needy person"	150000	SDM Nuh
95	U.O. No. Secy/PWM/2017 /352 dt. 27.10.2017	Sh. Shyam bihari mandir trust, nursing dass baba ashram purani anaj mandi, tauru, Nuh (Regd. No. 1683). Distt. Nuh. "for const. Of hall".	225000	SDM Nuh
96	U.O. No. Secy/PWM/2017 /368 dt. 27.10.2017	Maharishi Dayanand Arsh Gurukul evm Goshala Vill Mrora, Nuh (Regd. No. DR/Mwt./04), Distt. Nuh. "for const. Of sheds and fostering of cows".	100000	SDM Ferozpur Jhirka
97	U.O. No. Secy/PWM/2017 /384 dt. 27.10.2017	Smt. Pushpa Sharma W/o Sh. Ram Kishan, ward no. 13, near CHC Tauru Nuh, Distt, Nuh. "For financial assistance for repairing of house being poor/needy person"	50000	SDM Tauru
98	U.O. No. Secy/PWM/2017 /384 dt. 27.10.2017	Smt. Pushpa Bhardwaj W/o Sh. RaBhagwan Bhardwaj, R/o Radhe Nagar, ward no. 13, near SDC school, Tauru Nuh, Distt, Nuh. "For financial assistance for repairing of house being poor/needy person"	50000	SDM Tauru
99	U.O. No. Secy/PWM/2017 /396 dt. 27.10.2017	Sh. Goverdhan Gaushala Samiti, Sohna, Atta, Distt. Nuh (Regd. No. HR/018/2013/00647). "for const. Of sheds and fostering of cows"	100000	SDM Nuh
100	U.O. No. Secy/PWM/2017 /400 dt. 27.10.2017	Sh. Jai singh S/o Tota Ram, ward no. 13, mohalla rajwada, Tauru. Nuh. "For financial assistance for repairing of house being poor/needy person"	50000	SDM Tauru
101	U.O. No. Secy/PWM/2017 /404 dt. 27.10.2017	Shree sai Baba Dham Evam Sansthan Trust, Tauru, Nuh (Regd. No. 606), Distt. Nuh. "for completion of hall for general public	100000	SDM Tauru

Sr. No.	Authority No. &	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
102	U.O. No. Secy/PWM/2017/344 dt. 27.10.2017	Malti Saini W/o Sh. Anil Saini, #3398/A Mohalla sayyad saini, Rewari. "For financial assistance for reparing of house being poor/needy person"	100000	SDM Rewari
103	U.O. No. Secy/PWM/2017/356 dt. 27.10.2017	Patel Gurjar Mahasabha, Bhiwani (Regd. No. HR-13-2015-01755)Distt. Bhiwani. "For const. Of Gurjar Dharamshal to be used by general public"	500000	SDM Bhiwani
104	U.O. No. P.S/PWM/2017/416 dt. 27.10.2017	Sri Adi Gaur Brahman Smaj Firozpur Jhirka, Nuh, (Regd. No. 2009), Distt. Nuh. :To promote cultural/sports activities."	151000	SDM Firozpur Jhirka
105	U.O. No. P.S/PWM/2017/424 dt. 15.11.2017	Shree Gaushala Khidwali, Rohtak, (Regd. No. 257), Distt. Rohtak. "for const. Of shed/purchase of fodder"	500000	SDM Rohtak
106	U.O. No. P.S/PWM/2017/428 dt. 21.11.2017	Gram Panchayat, Palhawas, District Rewari. "for Const. Of street from the House of Sh. Suraj Parkash to H/o Sh. Sunil"	455000	SDM Rewari
107	U.O. No. P.S/PWM/2017/432 dt. 22.11.2017	Municipal Corporation, Gurgaon. "For const. Of road at south city-II, Sector-50, Nirwana country, Gurugram by PWD (B & R) as deposit work"	2500000	SDM Gurugram
108	U.O. No. P.S/PWM/2017/437 dt. 06.12.2017	Shree Neelkanth Gaushala, Vill Chandu Gurugram (Regd. No. 16935), Distt. Gurugram. ""for const. Of shed/purchase of fodder"	500000	SDM Gurugram
109	U.O. No. P.S/PWM/2017/441 dt. 06.12.2017	Kamlesh W/o Sh. Sunil Kumar #413, Vill. Doltabad Distt. Gurgaon. ""For financial assistance for reparing of house being poor/needy person"	50000	SDM Gurugram
110	U.O. No. P.S/PWM/2017/465 dt. 01.01.2018	GSSS Dharuhera Rewari. "for construction of building"	200000	SDM Rewari
111	U.O. No. P.S/PWM/2017/469 dt. 01.01.2018	Gram Panchayat, Dungerwas Rewari, "for Purchase of electric goods for GMS Dungerwas"	100000	SDM Rewari
112	U.O. No. P.S/PWM/2017/477 dt. 01.01.2018	Ashiyana Foundation, Model Town, Guru Chowk, Rewari, (Regd. No. 914/2009). "for purchase of Library books for general Public."	21000	SDM Rewari
113	U.O. No. P.S/PWM/2017/481 dt. 01.01.2018	Vaidik Ashram Samiti, Rewari (Regd. No. 0114/2012) Distt. Rewari. "Const. Of hall for general public"	200000	SDM Rewari
114	U.O. No. P.S/PWM/2017/485 dt. 01.01.2018	Shri Bala Ji Dharmarth Samiti, Rewari (Regd. No. 1234/2000). "Const. Of hall for general public"	100000	SDM Rewari
115	U.O. No. P.S/PWM/2017/489 dt. 01.01.2018	Jilla Gaytri Trust, Rewari (Regd. No. 417/2012). "for repair of building"	21000	SDM Rewari

Sr. No.	Authority No. &	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
116	U.O. No. P.S/PWM/2017/493 dt. 01.01.2018	GssS Shabajpur Padianwas Rewari. "for maintance of building"	100000	SDM Rewari
117	U.O. No. P.S/PWM/2017/473 dt. 01.01.2018	Rewari Reformer, Hindi Weekly Newspaper, Rewari (Regd. No. 42256/83 Dated 15.11.1983). Distt. 18 Rewari. "For development of cultural activities."	50000	SDM Rewari
118	U.O. No. P.S/PWM/2017/501 dt. 01.01.2018	Viveka Nand Bal Kalyan Shiksha Samiti, Dharuhera, Distt. Rewari (Regd. No. 2059). For purchase of S book/computer for Library for Viveka Nand Middle School, Dharuhera.	200000	SDM Rewari
119	U.O. No. P.S/PWM/2017/420 dt. 14.01.2018	M.C. Pataudi, Gurugram." (1) For construction of 20 road & drain from H/o Ajay Chauhan to Sanjay Chauhan, Ward No. 10, Rs. 5.00 lac. (2)For construction of road & drain from H/o Ramraj Yadav to Rambir Chauhan, Ward No. 10, Rs. 2.00 lac. (3) For construction of Hall in Balmiki Mandir Ward No. 13 for general public, Rs. 3.00 lac. (4)For construction of Hall in Ram Mandir, Ward No. 07 for general public, Rs. 7.00 lac. (5) For repairing of Jatav Chaupal, Ward No. 8, Rs. 3.00 lac."	2000000	SDM Pataudi
120	U.O. No. P.S/PWM/2017/445 dt. 01.01.2018	IRWO Westend Towers allottee Welfare Association, 5 Sector 47, Gurugram, Regd. No. DR/GGN/282-2010- 2011. "For maintenance of roads."	100000	SDM Gurugram
121	U.O. No. P.S/PWM/2017/449 dt. 01.01.2018	District Bar Association, Gurugram (Regd. No. DR/GGN-127). "For purchase of furniture, Computer & books for library and construction of Chambers."	1100000	SDM Gurugram
122	U.O. No. P.S/PWM/2017/457 dt. 01.01.2018	Sh. Radhe Shyam S/o Sh. Chote Lal near Purani Sabji Mandi, Sohna (Gurugram). "For financial assistance repair of house being poor."	25000	SDM Sohna
123	U.O. No. P.S/PWM/2017/461 dt. 01.01.2018	The Uniworld Garden Apartment Owners Association, Sector-47, Gurugram (Regd. No. DR/GGN/137/2006-2007). " For maintenance of roads.	200000	SDM Gurugram
124	U.O. No. P.S/PWM/2017/497 dt. 01.01.2018	Nistha Sanskritik Manch, Ramleela Ground, Jacobpura (Gurugram) (Regd. No. 1627). " For promotion of cultural activities."	200000	SDM Gurugram
125	U.O. No. P.S/PWM/2017/505 dt. 01.01.2018	Krishna Nagar Resident Welfare Society, Secctor-10, Gurugram (Regd. No. 312/2013). "For repair of roads."	100000	SDM Gurugram
126	U.O.No.P.S/ PWM/2017/509 dt.08.01.2018	Patliputra Sanskritik Chetna Samiti, Gurugram (Regd. No. HR018201601834), Distt. Gurugram To promote cultural activities."	51000	SDM Gurugram

Sr. No.	Authority No. &	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
127	U.O.No.P.S/ PWM/2017/517 dt.08.01.2018	Shri Aggarwal Sabha (Regd.), Sohna, Gurugram (Regd. No. 47/1974-75). "For construction of building for General Public use."	1100000	SDM Gurugram
128	U.O.No.P.S/ PWM/2017/521 dt.08.01.2018	Purvanchal Ekta Manch, Haryana (Regd. NO. 9240)." To promote sports/cultural activities."	500000	SDM Gurugram
129	U.O.No.P.S PWM/2017/553 dt.11.01.2018	Resident Welfare Association, Sector-9A, Gurugram. (Rege. No. HR-018-2013-00911). "For repair of roads."	100000	SDM Gurugram
130	U.O.No.P.S PWM/2017/453 dt.01.01.2018	Sh. Ranbir Singh S/o Sh. Ved Ram, Adarsh Colony, Ward No. 7, Palwal. "For financial assistance for repair of house being poor."	50000	SDM Palwal
131	U.O.No.P.S/ PWM/2017/513 dt.08.01.2018	Dada Mathurapuri Gaushala, Matanhail (Jhajjar) Distt. Jhajjar." For purchase of fodder."	100000	SDM Jhajjar
132	U.O.No.P.S/ PWM/2017/525 dt.11.01.2018	Smt. Magri W/o Late Sh. Ash. Mohammad, Vill. Pinangawa, Punhana (Nuh)." For financial Assistance for repairing of house being BPL Widow Woman."	150000	SDM Punhana
133	U.O.No.P.S/ PWM/2017/529 dt.11.01.2018	Saini Sabha (Regd.) Narnaul, Distt. Mahendergarh. "For construction of Bhawan of Saini Dharamshala to be used by general public."	500000	SDM Narnaul
134	U.O.No.P.S PWM/2017/537 dt.11.01.2018	Bar Association, Mohindergarh. "For purchase of furniture, Computer & books for library."	500000	SDM Mohindergarh
135	UO.No Secy PWM/2017/541 dt.17.1.2018	Kamboj Yuva Welfare Association, Shop No. 15, Deep Plaza Complex, Opp. District Court, Gurugram (Regd. No.HRO18201502501). "For distribution of shoes, dresses and books to the poor students."	500000	SDM Gurugram
136	UO.No Secy PWM/2017/545 dt.24.1.2018	JMD Gardens Residents Welfare Association, Sector PWM/2017/545 33, Sohna Road, Vill, Islampur, Gurugram (Regd. dt.24.1.2018 No.HR-018-2016-994/2012) "For maintenance of roads,"	200000	SDM Gurugram
137	UO.No Secy PWM/2017/549 dt.24.1.2018	outh Club Gurugram, Office 1 Floor Reliance Fresh, Pataudi Road, Village Kadipur (Gurugram) (Regd. No.03171), "For maintenance of building"	200000	SDM Gurugram
138	UO.No Secy PWM/2017/553 dt.24.1.2018	Shri Krishan Gaushala, Sector-9, Gurugram (Regd. PWM/2017/553 No.3981). "For purchase of fodder,"	200000	SDM Gurugram
139	UO.No Secy PWM/2017/561 dt.24.1.2018	Sheetal Residents Welfare Association, Sector 51, Gurugram (Regd.No.HR/018/035/2012-13), "For repair of building."	500000	SDM Gurugram
140	UO.No Secy PWM/2017/565 dt.24.1.2018	All India Ex-Para Military Personnel Association, Office 219, Apna Bazar, Gurugram (Regd. No.5/27830), "For maintenance of building."	200000	SDM Gurugram

Sr. No.	Authority No. &	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
141	UO.No Secy PWM/2017/572 dt.15.2.2018	Sector-110 RWA New Palam Vihar, Phase-1, Gurugram (Regd. No.HR-018- 2016-03012)"for repair of roads"	200000	SDM Gurugram
142	UO.No Secy PWM/2017/576 dt.15.2.2018	Ardee City Residents Welfare Association, (Regd. PWM/2017/576 No.HR-106/2002-03) Gurugram. "For repair of roads"	100000	SDM Gurugram
143	UO.No Secy PWM/2017/580 dt.15.2.2018	Govt. Girls Sr. Sec. School, Badshahpur (Gurugram). "For const. of boundary wall of School."	1000000	SDM Gurugram
144	UO.No Secy PWM/2017/584 dt.15.2.2018	Corona Optus RWA, Sector 37C, (Regd. No.HR-018- 02868/20.01.2017) Gurugram. "For maintenance of roads/Building"	100000	SDM Gurugram
145	UO.No Secy PWM/2017/588 dt.15.2.2018	C-Block Southend, Residents Welfare Association (Regd.No.DR- GGN/004/2006-07)Gurugram. "For repair of roads,"	100000	SDM Gurugram
146	UO.No Secy PWM/2017/592 dt.15.2.2018	Orchid Island Residents Welfare Association, (Regd.No.HR- 018/2015/02407) Sector-51, Gurugram. "For repair of roads."	100000	SDM Gurugram
147	UO.No Secy PWM/2017/596 dt.15.2.2018	Today Homes Blossoms 1, RWA, Mayfield Gardens,(Regd.No.HR- 018/2016/02800)Sector-47 Gurugram. "For repair of roads."	100000	SDM Gurugram
148	UO.No Secy PWM/2017/569 dt.30.1.2018	D.C. Karnal. "For distribution of sweets and prizes to the school children participated in the parade (Republic Day),"	200000	SDM Karnal
149	UO.No Secy PWM/2017/557 dt.24.1.2018	Adarsh Brahman Sabha, Gurugram. Regd. No. 147), District Gurugram. "For construction of hall to be used by general public."	700000	SDM Gurugram
150	UO.No Secy PWM/2017/600 dt.06.03.2018	Swami Amardev Ashram Trust, Pataui (Gurugram) (Regd. No. 21), Disrict Gurugram. "For construction of hall for general public."	2100000	SDM Pataudi
151	UO.No Secy PWM/2017/604 dt.06.03.2018	Kumau Bhrater Mandal (Regd.) Kumau Dharamshala, Shiv Nagar Gurugram (Regd. No. 756). "For promotion of cultural/sports activites."	200000	SDM Gurugram
152	UO.No Secy PWM/2017/612 dt.16.03.2018	The B-Block Mayfied Garden Resident Welfare Association Gurugram, Office: B-98, Mayfield Gardens, Sector-50, Gurugram. (Regd. No. HR018/2013/01104). "For repair of roads."	100000	SDM Gurugram
153	UO.No Secy PWM/2017/616 dt.16.03.2018	Shree Mohan Ram Mandir and Gaushala Sewa Samiti, Wazirabad (Gurugram) (Regd. No. HR/018/2014/01390). "For construction of Sheds and fostering of cows."	600000	SDM Gurugram

Sr. No.	Authority No. &	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
154	UO.No Secy PWM/2017/620 dt.16.03.2018	Sushant Residency and F- Block EWS Residents Welfare Association (Regd.). F-88 Sushant Residency, Sushant Lok-3, Sector 57, Gurugram (Regd. No. HR/018/2017/03143), "For maintenance of roads."	100000	SDM Gurugram
155	UO.No Secy PWM/2017/624 dt.16.03.2018	Classic Appartment Allottees Welfare Association (CAWA), IRWO, Classic Appartment, Sector-57, Gurugram (Regd. No. HR-018-2015-01679). "For repair of roads."	100000	SDM Gurugram
156	UO.No Secy PWM/2017/628 dt.16.03.2018	The Legend condominium Association, Sushant Lok, Phase-3, Sector 57, Gurugram. (Regd. No. DR/111/2007-08). "For repair of roads."	100000	SDM Gurugram
157	UO.No Secy PWM/2017/632 dt.16.03.2018	Mayfield Garden Resident Welfare Society (Reg.), Office: Central Park, J-Block, Mayfield Garden, Sector-51, Gurugram (Regd. No. HR/018/2012/00017). "For repair of roads."	100000	SDM Gurugram
158	UO.No Secy PWM/2017/636 dt.16.03.2018	The White House (RWA), Sector-57, Gurugram (Regd. No. RO/018/2013/00631). "For repair of roads."	100000	SDM Gurugram
159	UO.No Secy PWM/2017/640 dt.16.03.2018	Princeton Owners Welfare Organisation, RWA, M- Block, Sector-51, Gurugram (Regd. No. HR-018- 2013-00794). "For repair of roads."	100000	SDM Gurugram
160	UO.No Secy PWM/2017/644 dt.16.03.2018	The Residents Welfare Association (Regd.), Office: Community Centre, Sector-47, Gurugram, House No.. 85, Sector 47, Gurugram (Regd. No. DR/GGN/058). "For repair of roads."	100000	SDM Gurugram
161	UO.No Secy PWM/2017/648 dt.16.03.2018	Malibu Condominiums Residents Welfare Association, MCRWA Control Room, GF Tower 3, Malibu Towne, Sohna Road, Gurugram (Regd. No. HR/018/2013/00720/06.06.2013). "For repair of roads."	100000	SDM Gurugram
162	UO.No Secy PWM/2017/652 dt.16.03.2018	Harmony Homes Apartment Owners Association, Gurugram, Gurugram, Harmony Club, Harmony Homes, Sushant Lok 3, Sector-57, Gurugram (Regd. No. HR/018/2013/699/25.05.2013). "For repair of roads."	100000	SDM Gurugram
163	UO.No Secy PWM/2017/660 dt.16.03.2018	Symphony Floors, M-Block, Sector 51, Gurugram (Regd. No. HR-018-2014-01433). "For repair of roads."	100000	SDM Gurugram

Sr. No.	Authority No. &	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
164	UO.No Secy PWM/2017/656 dt.16.03.2018	The Palladians, A-Block, Resident Welfare Association (Regd.) Sector 47-50, Palladians (S.S. Group), Mayfield Garden, A-Block, Gurugram (Regd. No. DR/GGN/093). "For repair of roads."	100000	SDM Gurugram
165	UO.No Secy PWM/2017/664 dt.16.03.2018	AEZ Inspiration Residents Welfare Association (Regd.) D5/1002, Aloha Apartment, Sector-57, Gurugram. Regd. No. 1524(2014). "For repair of roads."	100000	SDM Gurugram
166	UO.No Secy PWM/2017/668 dt.16.03.2018	Indians for India, OD-01, Malibu Town, Gurugram (Regd. No. 32831). "To promote sports activities."	100000	SDM Gurugram
167	UO.No Secy PWM/2017/672 dt.16.03.2018	Sh. Satyam S/o Sh. Narender Kumar Upadhyay, B- 1146, Ground Floor, Iffco Colony, Sector 17B, Gurugram. "For financial assistance for repairing of house being poor/needy person."	51000	SDM Gurugram
168	UO.No Secy PWM/2017/676 dt.16.03.2018	Smt. Urmilla W/o Late Sh. Fateh Singh, Vill.- Hawaspur, Pataudi Gurugram. "For Hawaspur, "For financial assistance repair of house being poor."	100000	SDM Pataudi
169	UO.No Secy PWM/2017/608 dt.09.03.2018	Gopal Krishan Gaushala, Mamria Asempur (Rewari) (Regd. No. 325). "For construction of Sheds and fostering of cows."	200000	SDM Rewari
170	UO.No Secy PWM/2017/680 dt.28.03.2018	Govt., College (W), Rewari. "For purchase of books for Library	100000	SDM Rewari
171	UO.No Secy PWM/2017/684 dt.28.03.2018	Manav Uthan Seva Samiti, Pataudi Road, Rewari. No.S/7341/23.10.1974). "For const. of Hall."	200000	SDM Rewari
172	UO.No Secy PWM/2017/688 dt.28.03.2018	Khatik Samaj Rewari, Mohall Banjarwada, Rewari (Regd. No.00972/2017). For maintenance of building and purchase of Electric Goods and purchase Water Cooler with R.O. system."	150000	SDM Rewari
173	UO.No Secy PWM/2017/704 dt.28.03.2018	Yaduvanshi Society for Educational Mission, Rewari (Regd. No.1651/29.12.1997). "For purchase of books/computer.furniture for library, renovation of library building and establishment of Guidance and conseling cell in the school."	100000	SDM Rewari
174	UO.No Secy PWM/2017/708 dt.28.03.2018	Govt. College Kharkhara (Rewari). "For completion of Auditorium and play ground."	200000	SDM Rewari
175	UO.No Secy PWM/2017/712 dt.28.03.2018	Govt. Model Sanskriti Sr. Sec. School, Tatarpur Istmurar (Rewari). "For purchase of R.O. & Water cooler."	200000	SDM Rewari

Sr. No.	Authority No. &	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
176	UO.No Secy PWM/2017/716 dt.28.03.2018	Bhagwan Mahavir Vidhya Peeth, Circular Road, Rewari (Regd. No.HR/RWR/2014/00313). "For repair of building."	100000	SDM Rewari
177	UO.No Secy PWM/2017/720 dt.28.03.2018	Schedule Caste & Backward Class Welfare Foundation, Qutubpur (Rewari) (Regd. No.,531). "To promote sports/cultural activities."	300000	SDM Rewari
178	UO.No Secy PWM/2017/724 dt.28.03.2018	Shree Krishan Kirpa Gaushala Trust, KDB Road, Kurukshetra (Regd. No.10679). "For purchase of Fodder, construction of Sheds and floors, purchase of medicine."	5000000	SDM Kurukshetra
179	UO.No Secy PWM/2017/784 dt.28.03.2018	Media Centre, Tauru (Nuh). "For promotion of cultural activities."	100000	SDM Tauru
180	UO.No Secy PWM/2017/692 dt.28.03.2018	Gram ranchayat, Meghot Hala (Narnaul). "For purchase 2 of sports items for the youths."	200000	SDM Narnaul
181	UO.No Secy PWM/2017/696 dt.28.03.2018	Gram Panchayat, Narheri (Narnaul). "For purchase of sports items for the youths."	200000	SDM Narnaul
182	UO.No Secy PWM/2017/732 dt.28.03.2018	Gram Panchayat, Panchnota (Narnaul). "For purchase of 2 sports items for the youths."	200000	SDM Narnaul
183	UO.No Secy PWM/2017/736 dt.28.03.2018	Gram Panchayat, Basirpur (Narnaul). "For purchase of sports items for the youths."	200000	SDM Narnaul
184	UO.No Secy PWM/2017/740 dt.28.03.2018	Gram Panchayat, Badopur (Narnaul). "For purchase of sports items/Equipments for the use of village youths."	100000	SDM Narnaul
185	UO.No Secy PWM/2017/744 dt.28.03.2018	Gram Panchayat, Karoli (Narnaul). "For purchase of sports items/Equipments for the use of village youths."	300000	SDM Narnaul
186	UO.No Secy PWM/2017/748 dt.28.03.2018	Gram Panchayat, Kalba (Narnaul). "For purchase of sports items for the youths."	100000	SDM Narnaul
187	UO.No Secy PWM/2017/752 dt.28.03.2018	Gram Panchayat, Napla (Narnaul). "For purchase of sports items for the youths."	100000	SDM Narnaul
188	UO.No Secy PWM/2017/756 dt.28.03.2018	Gram Panchayat, Meghot Binja (Narnaul). "For purchase of sports items for the youths."	100000	SDM Narnaul
189	U.O. No.P.S./PWM/20 17/700 dt 28.03.2018	Nirwana Cedar Crest, RWA, Sector 50, Gurugram (Regd. HR/018/2017/03102). "For maintainance of Roads/Building."	2,00,000	SDM, Gurugram
190	U.O. No.P.S./PWM/20 17/728 dt 28.03.2018	New Happy Child Sr. Sec. School, Khor (Gurugram) Regd. E4/1024- 31/27.5.2014. "for repair of building"	1,50,000	SDM, Pataudi
191	U.O. No.P.S./PWM/20 17/760 dt 28.03.2018	TPS Adrash Public School, Mehchana Teh. Farrukhnagar, Gurugram. "For purchase of equipment for computer lab."	100000	SDM, Pataudi

Sr. No.	Authority No. &	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
192	U.O. No.P.S./PWM/20 17/764 dt 28.03.2018	Sh. Baba Baldev Dass Vidya Niketan Kanya Varisht Madyamika Vidalya, Birahara Mor, Farrukhnagar "For purchase of sports items and construction of boundary wall."	400000	SDM, Pataudi
193	U.O. No.P.S./PWM/20 17/768 dt 28.03.2018	Hindu Rao Sr. Sec. School, Mushedpur (Gurugram). "For maintainance of Building).	200000	SDM, Pataudi
194	U.O. No.P.S./PWM/20 17/772 dt 28.03.2018	Drona Charya Public School Mehchana Teh. Farrukhnagar (Gurugram). "For purchase of equipments for science lab."	100000	SDM, Pataudi
195	U.O. No.P.S./PWM/20 17/780 dt 28.03.2018	Vaish Parivar Welfare Association (Regd.) Secto-10, A, Gurugram (Regd. 99944). "For promotion of sports and cultural activities."	200000	SDM, Gurugram
196	U.O. No.P.S./PWM/20 17/780 dt 28.03.2018	Lions Club Sohna Town, Sohna, District Gurugram. "For promotion of cultural activities."	50000	SDM, Gurugram
197	U.O. No.P.S./PWM/20 17/788 dt 28.03.2018	Vipul World BCD, RWA, C-63/BF, Sector- 48, Gurugram (Regd. No. 02575). "For maintainance of roads/building."	200000	SDM, Gurugram
198	U.O. No.P.S./PWM/20 17/792 dt 28.03.2018	Baba Golam Dass Gaushala Sewa Samiti, Marroli, (Palwal) (Regd. No. 00147/2013), District Palwal "For purchase of fodder for cows."	100000	SDM, Hodal
199	U.O. No.P.S./PWM/20 17/792 dt 28.03.2018	Suryodaya Sr. Sec. School, Mamria Thethar (Rewari) (Regd. No. 579 Affiliation No. 531422/CBSE) District Rewari. "For repair/whitewashing of building."	500000	SDM, Rewari

Allocation of Discretionary Grants sanctioned by Sh. Krishan Kumar Bedi, Minister, Haryana, Chandigarh for the financial year 2017-18.				
Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.MSJE/1-DQ/ 2017 dt. 25.04.2017	Geeta Vidya Mandir (Affiliation No.11197) Shahabad Markanda Kurukshetra. "For construction of rooms."	551000.00	SDO(C) Shahabad
2	U.O.No.MSJE/9-DQ/ 2017 dt. 25.04.2017	Gram Panchayat, Salpani Kalan, District Kurukshetra. "For const. of Rasta from main road to H/o Surat Singh S/o Jagir Singh at Village Salpani Kalan."	1250000.00	BDPO Thanesar
3	U.O.No.MSJE/13-DQ/ 2017 dt. 25.04.2017	Shree Brahman avm Tirthodwar Sabha (Regd. No.00353) Kurukshetra. "For const. of rooms in Brahman Dharamshala."	500000.00	SDO(C) Kurukshetra
4	U.O.No.MSJE/17-DQ/ 2017 dt. 25.04.2017	Samsath Dharam Ekta Society (Regd. No. 00112) Near Bus Stand, Village Lohara, Ladwa (Kurukshetra). "For const. of Hall for use of general public."	251000.00	SDO(C) Shahabad
5	U.O.No.MSJE/29-DQ/ 2017 dt. 01.05.2017	District Council Child Welfare, Bal Bhawan, Kurukshetra. "For the development of sports &cultural activities."	500000.00	SDO(C) Kurukshetra
6	U.O.No.MSJE/21-DQ/ 2017 dt. 25.04.2017	DAV Sr. Sec. Public School, Cheeka (Affiliation No.530103) Distt. Kaithal. "For const. of 200 mt. Olympic style speed skating track."	351000.00	SDO(C) Gulha
7	U.O.No.MSJE/25-DQ/ 2017 dt. 25.04.2017	Valmiki Yuva Ambedkar Samiti (Regd. No.6875)Village Sawant Block Nilokheri, Distt. Karnal. "For const./completion of Community Hall for use of general public."	300000.00	BDPO Nilokheri
8	U.O.No.MSJE/5-DQ/ 2017 dt. 25.04.2017	Gram Panchayat, Ajrana Kalan, Block Shahabad Markanda, District Kurukshetra. "For Construction of Rasta from PWD road to tubewell of Jai Parkash at Village Ajrana Kalan."	650000.00	BDPO Shahabad
9	U.O.No.MSJE/33-DQ/ 2017 dt. 12.05.2017	Gram Panchayat, Adhon, District- Kurukshetra. "For construction of rasta from main road to house of Daya Singh."	700000.00	BDPO Shahabad
10	U.O.No.MSJE/37-DQ/ 2017 dt. 12.05.2017	Gram Panchayat, Dhurali, District Kurukshetra. "For construction of Street from Phirani to H/o Shri Hari Singh S/o Shri Surja Singh.at Village Dhurali."	250000.00	BDPO Thanesar
11	U.O.No.MSJE/41-DQ/ 2017 dt. 12.05.2017	Gram Panchayat, Madanpur, District Kurukshetra. "For construction of Street from h/o Sh. Kulwinder Singh to Shop of Gobind Bhallab."	300000.00	BDPO Shahabad
12	U.O.No.MSJE/45-DQ/ 2017 dt. 12.05.2017	OM Shiv Shakti Club, (Regd. 141), Ismailabad (Kurukshetra). "For Development of Cultural activities."	51000.00	BDPO Ismailabad

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
13	U.O.No.MSJE/49-DQ/ 2017 dt. 12.05.2017	Kamboj Dharamshala Kurukshetra (Regd No.25/2010-11) Kurukshetra. "For Construction of Kamboj Dharamshala."	551000.00	SDO(C) Kurukshetra
14	U.O.No.MSJE/53-DQ/ 2017 dt. 12.05.2017	Shri Sain Samaj Kalyan Sabha, (Regd.89), Jind. "For Construction of Dharamshala of Sain Samaj."	500000.00	SDO(C) Jind
15	U.O.No.MSJE/65-DQ/ 2017 dt. 17.05.2017	Gram Panchayat. Teora. District Kurukshetra. "For construction of Rasta of Dharmabir."	500000.00	BDPO Shahabad
16	U.O.No.MSJE/69-DQ/ 2017 dt. 17.05.2017	Gram Panchayat. Teora, District Kurukshetra. "For construction of Valmiki Dharamshala."	500000.00	BDPO Shahabad
17	U.O.No.MSJE/73-DQ/ 2017 dt. 17.05.2017	Gram Panchayat. Maddipur, District Kurukshetra. "For construction of Rasta from main phirni to field of Dular Singh."	700000.00	BDPO Shahabad
18	U.O.No.MSJE/65-DQ/ 2017 dt. 17.05.2017	Gram Panchayat. Madanpur, District Kurukshetra. "For construction of Rasta from main main rasta to Satbir."	400000.00	BDPO Shahabad
19	U.O.No.MSJE/65-DQ/ 2017 dt. 17.05.2017	Gram Panchayat. Jagadhari, District Kurukshetra. "For construction of Rasta from Govt School to house of Ram Chander.	6000000.00	BDPO Shahabad
20	U.O.No.MSJE/89-DQ/ 2017 dt. 17.05.2017	Gram Panchayat, Gobind Majra, District Kurukshetra. "For construction of street from house of Jagdish to house of Om Parkash Valmiki."	600000.00	BDPO Shahabad
21	U.O.No.MSJE/93-DQ/ 2017 dt. 17.05.2017	Gram Panchayat, Kalsana, District Kurukshetra. "For construction of Rasta from Mohanpur main road to house of Daljeet Singh Saini."	980000.00	BDPO Shahabad
22	U.O.No.MSJE/97-DQ/ 2017 dt. 17.05.2017	Gram Panchayat, Lukhi, District Kurukshetra. "For construction of Rasta from main road to house of Pawan Rana."	600000.00	BDPO Thanesar
23	U.O.No.MSJE/108-DQ/ 2017 dt. 23.05.2017	Green Earth (Organization for Environment, Health, Safety & Sanitation) Kurukshetra (Regd. No.00686). "For activities for environment protection, conservation & sanitation."	251000.00	BDPO Thanesar
24	U.O.No.MSJE/109-DQ/ 2017 dt. 13.07.2017	Gram Panchayat, Buhawa, District Kurukshetra. "For Repair/Renovation of Harijan Choupal at Vill. Buhawa."	250000.00	BDPO Babain
25	U.O.No.MSJE/113-DQ/ 2017 dt. 13.07.2017	Gram Panchayat, Buhawa, District Kurukshetra. For pair/Renovation/const. of Toilet in Valmiki Choupal at Vill. Buhawa."	250000.00	BDPO Babain
26	U.O.No.MSJE/125-DQ/ 2017 dt. 13.07.2017	Markandeshwar Hockey Welfare Society, Shahabad Markanda (Regd. No.1322) Distt. Kurukshetra. "For development of Sports activities."	251000.00	SDO(C) Shahabad

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
27	U.O.No.MSJE/129-DQ/ 2017 dt. 13.07.2017	Shree Geeta Mandir Sabha, Shahabad Markanda (Regd. No. 1262)District Kurukshetra. "For construction of Hall."	500000.00	SDO(C) Shahabad
28	U.O.No.MSJE/133-DQ/ 2017 dt. 13.07.2017	Gram Panchayat, Madanpur, District Kurukshetra. "For pavement of Rasta from main road to house of Mange Ram S/o Sh.Jasmer Singh."	100000.00	BDPO Shahabad
29	U.O.No.MSJE/137-DQ/ 2017 dt. 13.07.2017	Major Nitin Bali Gita Niketn Vidya Mandir, Kurukshetra (Affiliation No.11449). "For completion of Library Building."	250000.00	SDO(C) Kurukshetra
30	U.O.No.MSJE/141-DQ/ 2017 dt. 13.07.2017	Deputy Commissioner, Kurukshetra. "For const. of Paver Block street from house of Darshan Singh to house of Sh.Rajesh Kumar in village Udarsi."	999000.00	BDPO Thanesar
31	U.O.No.MSJE/144-DQ/ 2017 dt. 13.07.2017	Gram Panchayat, Dayal Nagar, Distt., Kurukshetra. "For const. of street from plot of Satish Ravi Puniani to tubewell of Karandeep Singh S/o Sh. Narender Singh."	650000.00	BDPO Shahabad
32	U.O.No.MSJE/152-DQ/ 2017 dt. 13.07.2017	Haryana Patarkar Kalyan Manch (Regd. No.12) Kurukshetra. "For development of cultural activities."	161000.00	SDO(C) Kurukshetra
33	U.O.No.MSJE/156-DQ/ 2017 dt. 13.07.2017	Valmiki Sadhu Ashram Avm Dharamshala Sansthan, Kurukshetra (Regd. No.00355). "For construction/completion of Hall."	500000.00	SDO(C) Kurukshetra
34	U.O.No.MSJE/117-DQ/ 2017 dt. 13.07.2017	Press Club. Sirsa (Regd. No. 1503). "For development of cultural activities."	125000	SDO(C) Sirsa
35	U.O.No.MSJE/121-DQ/ 2017 dt. 13.07.2017	District Judo Association Bhiwani (Regd. No. 265). "For development of Sports activities	251000	SDO(C) Bhiwani
36	U.O.No.MSJE/148-DQ/ 2017 dt. 13.07.2017	Gram Panchayat. Sanjarwas. District Charkhi Dadri. "For const. of street from house of Satyawani Valmiki to house of Shri Inder Pal Sharma at Mohalla Malpilan Village Sanjarwas."	150000	BDPO, Bond Kalan
37	U.O.No.MSJE/157-DQ/ 2017 dt. 17.07.2017	Gram Panchayat, Chapra, District Kurukshetra. "For const. of Rasta from Ladwa road to house of Karambir S/o Sh. Puran Singh."	200000	BDPO Shahabad
38	U.O.No.MSJE/160-DQ/ 2017 dt. 17.07.2017	Gram Panchayat. Salpani Khurd. District Kurukshetra. "For completion of Rasta from village Salpani Khurd to Salpani Kalan."	450000	BDPO Ismailabad
39	U.O.No.MSJE/164-DQ/ 2017 dt. 17.07.2017	Gram Panchayat. Gogpur, District Kurukshetra. "For const. of Rasta from Main Road to Dera of Shri Bhupinder Singh Kamboj at Village Gorpur	180000	BDPO Ismailabad

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
40	U.O.No.MSJE/168-DQ/ 2017 dt. 17.07.2017	Gram Panchayat. Katlari. District Kurukshetra. "For const. of Nala from Land of Sh. Baljit Singh to Shamshan Ghat at Village Katlari	998000	BDPO, Shahbad
41	U.O.No.MSJE/172-DQ/ 2017 dt. 17.07.2017	Shri Rajesh Satyawadi S o Dr. V.K.Satyawadi Ro IL No 79/15. Vijay Colony Shahabad Markanda. Distt Kurukshetra. For financial assistance for repair of house being a poor person	100000	SDO (C), Shahbad
42	U.O.No.MSJE/176-DQ/ 2017 dt. 17.07.2017	Gram Panchayat. Chibba. District Kurukshetra. "For const. of Rasta from main Jhansha Road to Dera of Shri Baljit Singh Dillon."	723000	BDPO, Thanesar
43	U.O.No.MSJE/188-DQ/ 2017 dt. 25.07.2017	hri Vishawkarma Mandir Sabha (Regd. No. 1270) Near Nanak Darbar. Shahabad Markanda, District Kurukshetra. "For const. Of Hall for public use."	500000	SDO (C), Shahbad
44	U.O.No.MSJE/192-DQ/ 2017 dt. 25.07.2017	Shri Krishan Gaushala Sewa Samiti Regd. No.72 near Nalvi Fatak Shahabad Markanda. District Kurukshetra. "For const. of Shed."	200000	SDO (C), Shahbad
45	U.O.No.MSJE/200-DQ/ 2017 dt. 25.07.2017	Gram Panchayat, Katlahri, District Kurukshetra. "For const. of street from Main Gali to House of Shri Balbir Singh."	51000	BDPO, Shahbad
46	U.O.No.MSJE/208-DQ/ 2017 dt. 01.08.2017	Gram Panchayat. Dayal Nagar. District Kurukshetra "For const. of Rasta from Fouja Singh Colony to Field of Karan Bhinder"	450000	BDPO, Shahbad
47	U.O.No.MSJE/212-DQ/ 2017 dt. 01.08.2017	Gram Panchayat. Hingakheri. District Kurukshetra. "For const. of Street from main road to H/o Shri Gurmeet Singh Saini at Vill. Hingakheri."	800000	BDPO, Thanesar
48	U.O.No.MSJE/216-DQ/ 2017 dt. 01.08.2017	Gram Panchayat, Jainpur. District Kurukshetra. "For const. of Room in Dera Jainpur for the use of general public."	251000	BDPO, Shahbad
49	U.O.No.MSJE/220-DQ/ 2017 dt. 01.08.2017	Gram Panchayat Ajrana Kalan, District Kurukshetra. "For const. of Rasta from Bibipur Road to Dera of Bod Singh and Kirpal Singh	336000	BDPO, Thanesar
50	U.O.No.MSJE/224-DQ/ 2017 dt. 01.08.2017	Gram Panchayat Landi. District Kurukshetra "For const. of Rasta from Panchayati land to field of Rajmahinder So Punjab Singh at village Landi	500000	BDPO, Shahbad

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
51	U.O.No.MSJE/228-DQ/ 2017 dt. 01.08.2017	Gram Panchayat, Dhusala. District Kurukshetra "For const. of Room of Bazigar Samaj for the use of general public.	100000	BDPO, Dhakala
52	U.O.No.MSJE/232-DQ/ 2017 dt. 01.08.2017	Gram Panchayat.Lukhi. District Kurukshetra "For const of Street & Drain from PWD Road to H/o Smt. Sampuran Kaur (Krishan Singh) in Dera Ram Nagar"	400000	BDPO, Thanesar
53	U.O.No.MSJE/180-DQ/ 2017 dt.17.07.2017	Society for Geo-Informatics and Sustainable Development (Regd. No.00961) Rohat. District Sonipat. "For Water Resources Management. Drainage Pattern Analysis, Forestry & Urban Heat Island Analysis in village Rohat."	700000	SDO (C), Sonipat
54	U.O.No.MSJE/184-DQ/ 2017 dt.25.07.2017	Haryana Union of Journalists. Trade Union (Regd. No.1992) Panipat. Haryana "For development of cultural activities.	200000	SDO (C), Panipat
55	U.O.No.MSJE/196-DQ/ 2017 dt.25.07.2017	Mrs. Narinder Kaur W/o Shri Rakesh Kumar R/o Village Dhurala (Railway Station Kesri) PO. Kesri. Distt. Ambala. "For completion const. of House being a poor lady."	51000	SDO (C), Ambala
56	U.O.No.MSJE/204-DQ/ 2017 dt.25.07.2017	Dev Sr. Sec. School. Barsat. District Karnal (Recognition Cade No 2864). "For construction completion of Rooms	300000	SDO (C), Gharaunda
57	U.O.No.MSJE/236-DQ/ 2017 dt.09.08.2017	Haryana Press Club (Regd. No.518) Hisar. "For development of cultural activities."	151000	SDO (C), Hisar
58	U.O.No.MSJE/241-DQ/ 2017 dt.18.10.2017	Shree Guru Maharishi Valmiki Sabha (Regd.. No.062) Village Kharindwa Distt. Kurukshetra. "For repair of Valmiki Dharmshala."	500000	SDO (C), Shahbad
59	U.O.No.MSJE/245-DQ/ 2017 dt.18.10.2017	Mr. Vishal Sharma S/o Sukhdev Raj, Village Gumti P/o Madan Pur Shahabad Markanda. Distt. Kurukshetra, "For completion/const. of House being a poor person."	100000	SDO (C), Shahbad
60	U.O.No.MSJE/253-DQ/ 2017 dt.18.10.2017	Saini Samaj Sabha, Kurukshetra (Regd. No.12). "For const. of Hall for public use."	500000	SDO (C), Kurukshetra
61	U.O.No.MSJE/249-DQ/ 2017 dt.18.10.2017	Gram Panchayat, Paju Kalan, Distt. Jind. "For const. of street from main road to H/o Hawa Singh/Bani Singh."	60000	BDPO, Safidon
62	U.O.No.MSJE/257-DQ/ 2017 dt.18.10.2017	Mr. Surjeet S/o Jaggu R/o #1565 Sainik Colony, Babayal, Ambala Cantt. Distt. Ambala. "For completion/const. of house being a poor person."	51000	SDO (C), Ambala Cantt

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
63	U.O.No.MSJE/261-DQ/ 2017 dt.27.10.2017	Gram Panchayat Atwan, Distt. Kurukshetra. "For const. of street from main road to the house of Saroop Singh."	900000	BDPO, Shahabad (M)
64	U.O.No.MSJE/265-DQ/ 2017 dt.27.10.2017	Gram Panchayat Atwan, Distt. Kurukshetra. "For laying of Pipeline for disposal of waste water in village Atwan."	288000	BDPO, Shahabad (M)
65	U.O.No.MSJE/269-DQ/ 2017 dt.27.10.2017	Deputy Commissioner, Kurukshetra. "For const. of rasta from main phirni to H/o Rohit Saini in village Jharouli Kalan(Fatehgarh Jharouli) ."	337000	BDPO, Shahabad (M)
66	U.O.No.MSJE/272-DQ/ 2017 dt.27.10.2017	Deputy Commissioner, Kurukshetra. "For const. Of rasta from main phirni to H/o Harbans Singh in village Jharouli Kalan(Fatehgarh Jharouli)."	229000	BDPO, Shahabad (M)
67	U.O.No.MSJE/275-DQ/ 2017 dt.27.10.2017	Deputy Commissioner, Kurukshetra. "For repair of nala from school to Shiv Mandir in Village Jharouli Kalan(Fatehgarh Jharouli)."	117000	BDPO, Shahabad (M)
68	U.O.No.MSJE/278-DQ/ 2017 dt.27.10.2017	Govt. Sr. Sec. School, Kanipla, Distt. Kurukshetra. "For completion of multipurpose Hall."	250000	SDO (C), Kurukshetra
69	U.O.No.MSJE/282-DQ/ 2017 dt.27.10.2017	Guru Nanak Vatika Public School, Ismailabad, Distt. Kurukshetra (Recognition No.9/21-2014 PS). "For completion of School building.	251000	SDO (C), Pehowa
70	U.O.No.MSJE/286-DQ/ 2017 dt.27.10.2017	Akhand Hanuman Gaushala Trust (Regd. No.2761) Ladwa Road, Mathana, Distt., Kurukshetra. "For const. of Shed in Gaushala."	251000	SDO (C), Kurukshetra
71	U.O.No.MSJE/290-DQ/ 2017 dt.27.10.2017	Senior Citizens Forum, Kurukshetra (Regd. No. HR-KKR-2015-386). "For const. of Building."	500000	SDO (C), Kurukshetra
72	U.O.No.MSJE/294-DQ/ 2017 dt.27.10.2017	Parbhu Valmiki Yuva Sabha, Kalsana (Regd. No.1342), Distt., Kurukshetra. "For const. of Hall in Valmiki Dharamshala."	500000	BDPO, Shahabad (M)
73	U.O.No.MSJE/298-DQ/ 2017 dt.27.10.2017	Bhagwan Parshuram College, Education Society, Kurukshetr (Regd. No.01279). "For const. of Rooms in Bhagwan Parshu Ram College."	500000	SDO (C), Kurukshetra
74	U.O.No.MSJE/302-DQ/ 2017 dt.27.10.2017	Gram Panchayat, Chhiba, Distt. Kurukshetra. "For const. of street from main road to house of Vikram."	400000	BDPO, Thanesar

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
75	U.O.No.MSJE/311-DQ/ 2017 dt.14.11.2017	Ms. Navjot Kaur D/o Sh. Satnam Singh R/o 23/3, Near Devi Mandir Road, Shahabad Markanda District Kurukshetra. "For purchase of sports equipments equipments being player.	31000	BDPO, Shahabad (M)
76	U.O.No.MSJE/315-DQ/ 2017 dt.14.11.2017	Ms. Navneet Kaur D/o Sardar Buta Singh R/o Shahabad Markanda District Kurukshetra. For purchase of sports equipments being a player."	31000	BDPO, Shahabad (M)
77	U.O.No.MSJE/319-DQ/ 2017 dt.14.11.2017	Ms. Rani D/o Sh. Ram Pal R/o Majri Mohalla, Shahabad Markanda District Kurukshetra. "For purchase of sports equipments equipments being player."	31000	BDPO, Shahabad (M)
78	U.O.No.MSJE/323-DQ/ 2017 dt.17.11.2017	Shree Sanatan Dharam Mahabir Mandir Sabha, (Regd. No. 405) Shahabad Markanda, District Kurukshetra. "For construction of Hall for use of General Public."	551000	BDPO, Shahabad (M)
79	U.O.No.MSJE/327-DQ/ 2017 dt.17.11.2017	Bhartiya Valmiki Aadi Dharam Samaj (Regd. No. 2823) Kurukshetra. "For completion of Building of Balmiki Dharamshala."	750000	SDO (C), Kurukshetra
80	U.O.No.MSJE/303-DQ/ 2017 dt.14.11.2017	Shiv Shankar Jan Kalyan Trust, Pai (Regd. No 2515) District Kaithal. For Development of Cultural & Sports activities."	550000	BDPO, Pundri
81	U.O.No.MSJE/307-DQ/ 2017 dt.14.11.2017	Bhagwan Valmiki Ashram Vikas Sabha (Regd. No. 835) VPO, Kapal Mochan Tehsil, Bilaspur Distt. Yamuna Nagar. "For construction/completion of Valmiki Dharamshala."	550000	SDO (C), Bilaspur
82	U.O.No.MSJE/323-DQ/ 2017 dt.22.12.2017	Mrs. Shila Devi W/o Shri Ram Pal, Village Chanarthal, PO Haripur, District Kurukshetra. "For financial assistance for repair of house being a poor lady."	100000	BDPO, Shahabad (M)
83	U.O.No.MSJE/307-DQ/ 2017 dt.01.01.2018	Mrs. Sudesh Rani W/o Shri Harkesh Kumar R/o C-7/294, Roop Nagar Colony, Jagadhari, Ditriect Yamuna Nagar. "For financial assistance for repair of house being a poor lady."	25000	SDO (C), Jagadhari
84	U.O.No.MSJE/335-DQ/ 2017 dt.09.01.2018	Gram Panchayat, Naisi District Kurukshetra. "For const. of IPB rasta from main road to house of Jai Bhagwan S/o Arjun Singh via house of Karam Chand."	600000	BDPO, Ismailabad
85	U.O.No.MSJE/339-DQ/ 2017 dt.09.01.2018	Mr. Lal Chand S/o Shri Tula Ram, R/o #1073. Ward No.08, Housing Board Colony, Shahabad Markanda, District Kurukshetra. "For financial assistance for repair of house being a poor person."	100000	SDO(C) Shahabad

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
86	U.O.No.MSJE/351-DQ/ 2017 dt.09.01.2018	Mr. Amit Kumar S/o Shri Mani Ram, R/o # 278/4, Balmiki Basti, Shahabad Markanda, District Kurukshetra. "For financial assistance for repair of house being a poor person."	31000	SDO(C) Shahabad
87	U.O.No.MSJE/359-DQ/ 2017 dt.09.01.2018	Media Welfare Club (Regd. No.1469) Kurukshetra. "For the development of cultural activities."	151000	SDO (C), Kurukshetra
88	U.O.No.MSJE/363-DQ/ 2017 dt.09.01.2018	S.K.S. Gurukul Gaushala Trust, Thanesar (Regd. No.2185) Distt. Kurukshetra. "For repair of Shed & purchase of Cow's fodder."	1000000	SDO (C),Thanesar
89	U.O.No.MSJE/367-DQ/ 2017 dt.09.01.2018	Rotary Club (Charter No. 15931) Shahabad (M) Distt. Kurukshetra. "For purchase of medical equipments."	200000	SDO(C) Shahabad
90	U.O.No.MSJE/371-DQ/ 2017 dt.09.01.2018	The Prabhandhak Samiti Arya Girls Sr. Sec. School (Regd. No.460) Shahabad Markanda Distt. Kurukshetra. "For renovation of School Cycle Stand & to fill the earthen surface of Football ground."	500000	SDO(C) Shahabad
91	U.O.No.MSJE/378-DQ/ 2017 dt.09.01.2018	Mrs. Kamini Bhatnagar W/o Shri Depak Bhatnagar R/o Near Deepak Hospital, Railway Road, Shahabad (M), District Kurukshetra. "For financial assistance for repair of house being a poor lady."	75000	SDO(C) Shahabad
92	U.O.No.MSJE/391-DQ/ 2017 dt.09.01.2018	M.S. Sr. Sec. School, Jhansa (Affiliation No.684742), Distt. Kurukshetra. construction/completion of Hall Room."	121000	BDPO, Ismailabad
93	U.O.No.MSJE/399-DQ/ 2017 dt.09.01.2018	Deputy Commissioner, Kurukshetra. "For const. of street from Main road to H/o Late Sardar Bachitar Singh in village Jharouli Kalan (Fatehgarh Jharouli)."	50000	BDPO, Shahabad (M)
94	U.O.No.MSJE/402-DQ/ 2017 dt.09.01.2018	Deputy Commissioner, Kurukshetra. "For const. of street from Main road to H/o Balkar Singh in village Jharouli Kalan (Fatehgarh Jharouli)."	40000	BDPO, Shahabad (M)
95	U.O.No.MSJE/405-DQ/ 2017 dt.09.01.2018	Deputy Commissioner, Kurukshetra. "For const. of street from Main road to H/o Mewa Singh in village Jharouli Kalan (Fatehgarh Jharouli)."	200000	BDPO, Shahabad (M)

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
96	U.O.No.MSJE/355-DQ/ 2017 dt.09.01.2018	Shree Guru Ravidass Mandir Sabha (Regd. No.76) VPO, Kapal Mochan Tehsil Bilaspur Distt. Yamuna Nagar. "For const./completion of Dharamshala."		SDO(C), Bilaspur
97	U.O.No.MSJE/379-DQ/ 2017 dt.09.01.2018	Mahashay Chandermal Paryavaran Raksha Sewa Samiti (Regd. No.2245) Village Nawada Koh, P.O. Pali, NIT Faridabad. "For purchase of Suction Tanker with Tractor.'	551000	SDO(C), Faridabad
98	U.O.No.MSJE/383-DQ/ 2017 dt.09.01.2018	Bharat Vikas Parishad Krishan Shakha (Regd. No.2272) Karnal (Haryana North). "For purchase of equipments for dispensary."	121000	SDO(C), Karnal
99	U.O.No.MSJE/387-DQ/ 2017 dt.09.01.2018	Anjumne Gulshan Sirajiya Qaladriya Aijaziya Society (Regd. No.1054) Panipat. "For purchase of computers."	71000	SDO(C), Panipat
100	U.O.No.MSJE/395-DQ/ 2017 dt.09.01.2018	Navjyot Shiksha Samiti, Rohtak (Regd. No.01627). "For const. of Computer Lab in Navjyot Public School, Kahni (Rohtak)	1000000	SDO(C),Rohtak
101	U.O.No.MSJE/408-DQ/ 2017 dt.09.01.2018	Deputy Commissioner, Kurukshetra. "For construction of Rasta from Main Road to H/o Smt. Nirmal Kaur in village Kalsana."	270000	BDPO, Shahabad (M)
102	U.O.No.MSJE/423-DQ/ 2017 dt.17.01.2018	Bhagwan Valmiki Dham Avm Samajik Shiksha Sansthan (Regd. No.13), Azad Nagar, Narkatari Road, Kurukshetra. "For construction/ completion of Room & Boundary Wall of Bhagwan Valmiki Dham."	500000	SDO (C),Thanesar
103	U.O.No.MSJE/427-DQ/ 2017 dt.17.01.2018	Gram Panchayat, Ajrana Khurd, Block Ismailabad, District Kurukshetra. "For const. of street from Main Road to H/o Shri Gurpreet Singh."	158000	BDPO, Ismailabad
104	U.O.No.MSJE/435-DQ/ 2017 dt.17.01.2018	Gram Panchayat, Padlu, Distt. Kurukshetra. "For const. of street from H/o Sh. Rajbir to H/o Shri Guru Partap."	160000	BDPO, Shahabad (M)
105	U.O.No.MSJE/439-DQ/ 2017 dt.17.01.2018	Gram Panchayat, Golpura, Distt. Kurukshetra. "For const. of Rasta from Main Road to Sant Kutir."	160000	BDPO, Shahabad (M)
106	U.O.No.MSJE/443-DQ/ 2017 dt.17.01.2018	Mateshwari Ahilya Bai Holkar Pal Samaj Dharamshala, Thol (Regd. No. 1496) VPO Thol, Tehsil Ismailabad, Distt. Kurukshetra. "For const. of Pal Samaj Chaupal."	500000	BDPO, Ismailabad
107	U.O.No.MSJE/447-DQ/ 2017 dt.17.01.2018	Press Club Kurukshetra (Regd. No.0276), Office Address 703/3, Gali No.1, Kalyan Nagar, Kurukshetra. "For the development of cultural activities,"	151000	SDO (C),Thanesar

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
108	U.O.No.MSJE/451-DQ/ 2017 dt.17.01.2018	Gram Panchayat, Ajrana Khurd, Block Ismailabad, Distt. Kurukshetra. "For const. of paver block street from Main Phirni to H/o Shri Bhag Singh S/o Shri Gulab Singh."	166000	BDPO, Ismailabad
109	U.O.No.MSJE/455-DQ/ 2017 dt.17.01.2018	Vishvakarma Panchal Luhar Samaj Sudhar Sabha, Kurukshetra (Regd. No.765), Vishvakarma Road, Professor Colony, Thanesar, Distt. Kurukshetra. "For const. of Gate & Women Toilets/Bathroom in Panchal Dharamshala."	500000	SDO (C),Thanesar
110	U.O.No.MSJE/459-DQ/ 2017 dt.17.01.2018	Pal Samudhay Kender Chammu Kalan (Regd. No.150), Block Ismailabad, Distt. Kurukshetra. "For const. of Pal Samaj Samudhayik Kender."	1100000	BDPO, Ismailabad
111	U.O.No.MSJE/463-DQ/ 2017 dt.17.01.2018	Panchayat Salpani Kalan, Distt. Gram Kurukshetra. "For completion of Pal Samaj Chaupal."	300000	BDPO, Ismailabad
112	U.O.No.MSJE/467-DQ/ 2017 dt.17.01.2018	Gram Panchayat Salpani Kalan, Distt. Kurukshetra "For const. of paver block street from Main Road to H/o Shri Devender Singh S/o Shri Gurumukh Singh."	97000	BDPO, Ismailabad
113	U.O.No.MSJE/411-DQ/ 2017 dt.09.01.2018	Mrs. Sushma W/o Shri Karamvir Singh R/o VPO, Mouli, Raipur Rani, Tehsil Barwala, Distt. Panchkula. "For financial assistance for repair of house being a poor lady."	100000	SDO(C) Panchkula
114	U.O.No.MSJE/415-DQ/ 2017 dt.09.01.2018	Shree Ramkrishan Manav Kalyan Sabha, Mandebri, Distt. Yamuna Nagar (Regd. No.221). "For const. of B/wall of Geeta Kanya Gurukul avm Go Sanvardhan Kender in village Mandebri."	521000	SDO(C) Jagadhari
115	U.O.No.MSJE/419-DQ/ 2017 dt.09.01.2018	Maham Chaubisee Educational Society (Regd. No.01281) Hisar. "For providing free Educational Coaching to poor children of Society, const. of Computer Lab & purchase of furniture for Lab. ."	1000000	SDO(C) Hisar
116	U.O.No.MSJE/431-DQ/ 2017 dt.17.01.2018	Sri Nar Narayan Sewa Samiti, Kaithal (Regd. No.00435) Address-Pooja Medicos, Mahesh Chowk, Chhatrawas Road, Kaithal. "For purchase of books and stationery for destitute children and completion of library room."	500000	SDO(C) Kaithal

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
117	U.O.No.MSJE/343-DQ/ 2017 dt.09.01.2018	Gurdwara urunanak Darbar Society (Regd. No. 37) Jhansa, Tehsil Pehowa Distt. Kurukshetra. "For construction of Hall for use of general public."	121000	SDO(C) Pehowa
118	U.O.No.MSJE/347-DQ/ 2017 dt.09.01.2018	Shri Akal Sahai Sewa Society Haryana (Regd. No. 006) Kharindwa, Distt. Kurukshetra. "For construction of Hall for use of general public."	251000	SDO(C) Shahabad
119	U.O.No.MSJE/471-DQ/ 2017 dt.29.01.2018	Shri Sushil Kumar S/o Shri Sudama Parsad, Village Jharouli Kalan, PO Nalvi, District Kurukshetra. "For financial assistance for repair of house being a poor person."	100000	SDO(C) Shahabad
120	U.O.No.MSJE/475-DQ/ 2017 dt.29.01.2018	Shri Kirpal Singh S/o Shri Jeet Ram, H. No. 622, Village Ratgal, District Kurukshetra. "For financial assistance for repair of house being a poor person,"	51000	SDO (C),Thanesar
121	U.O.No.MSJE/479-DQ/ 2017 dt.29.01.2018	Gram Panchayat. Ismailabad, District Kurukshetra. "For construction of street from H/o Shri Shamsher Singh Lohar to H/o Smt. Gurdeep Kaur in village Ismailabad."	21000	SDO(C) Shahabad
122	U.O.No.MSJE/483-DQ/ 2017 dt.01.02.2018	Shri Yashpal S/o Shri Tara Chand, R/o Ka chgarh Mohalla, Near Shani Mandir, Shahabad Markanda District Kurukshetra. "For financial assistance for repair of house	21000	SDO(C) Shahabad
123	U.O.No.MSJE/487-DQ/ 2017 dt.07.02.2018	Matribhumi Seva Mission, Kurukshetra (Regd. No. 5393), District Kurukshetra. "For construction of Rasta from main road to Ashram."	350000	SDO(C) Kurukshetra
124	U.O.No.MSJE/491-DQ/ 2017 dt.07.02.2018	Mr. Man Singh S/o Shri Barkha Ram, R/o VPO. Thol Block Pehowa Distt. Kurukshetra. For financial assistance for repair of house being a poor person."	51000	SDO(C) Pehowa
125	U.O.No.MSJE/495-DQ/ 2017 dt.07.02.2018	Shree Markandeshwar Gowshala & Social Welfare Society (Regd. No. 0051) Shahabad Markanda District Kurukshetra. "For completion of Shed & purchase of Fodder."	800000	SDO(C) Shahabad
126	U.O.No.MSJE/499-DQ/ 2017 dt.07.02.2018	Global Inspiration Enlightenment S/1668/SDM/NW/2013) # 479, Kohat Organization of Bhagwad Gita (Regd. No. construction of Geeta Shodh Kender in Geeta Gyan Sansthan in Kurukshetra."	551000	Under Secretaru CM Cell-II

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
127	U.O.No.MSJE/503-DQ/ 2017 dt.21.03.2018	Guru Ravidass Sabha (Regn. No.24) Thana District Kurukshetra. "For the purchase of furniture."	500000	BDPO, Thanesar
128	U.O.No.MSJE/507-DQ/ 2017 dt.21.03.2018	Jangra Brahaman Sabha Dharamshala (Regn. No.159/01160) Kurukshetra. "For const. of Library Room & Toilets:"	500000	SDO (C),Thanesar
129	U.O.No.MSJE/511-DQ/ 2017 dt.21.03.2018	Shri Guru Ravidass Mandir and Dharamshala Sabha (Regn.No.0017) Kurukshetra. "For the const. of rooms for public use."	500000	SDO (C),Thanesar
130	U.O.No.MSJE/515-DQ/ 2017 dt.21.03.2018	Deputy Commissioner, Kurukshetra. "For const. of Rasta from Dera Gian Singh towards Markanda River at Vill. Kathwa."	1634000	BDPO, Shahabad (M)
131	U.O.No.MSJE/518-DQ/ 2017 dt.21.03.2018	Gram Panchayat, Ajrana Khurd, Distt. Kurukshetra. "For const. of Rasta from main road to house of Jaspal Singh."	300000	BDPO, Ismailabad
132	U.O.No.MSJE/522-DQ/ 2017 dt.21.03.2018	Maa Veshno Yuva Jagran Mandal, Thol (Regn. No.1055)District Kurukshetra. "For the repair of hall."	51000	BDPO, Shahabad
133	U.O.No.MSJE/526-DQ/ 2017 dt.21.03.2018	Deputy Commissioner, Kurukshetra. "For const. of street from Ravidass Swarg Ashram to Dera of Sh. Shamsunder near Manzi Sahib Gurudwara in Shahabad."	200000	SDO(C) Shahabad
134	U.O.No.MSJE/530-DQ/ 2017 dt.21.03.2018	Gram Panchayat, Chibba, District Kurukshetra."For const. of Rasta/Street from Dera of Shri Sukhchain Singh Waraich Farm."	750000	BDPO, Thanesar
135	U.O.No.MSJE/534-DQ/ 2017 dt.21.03.2018	Gram Panchayat, Gumti, District Kurukshetra. "For const. of Brick Rasta from agriculture field-of S. Vikas Sidhu to Panchayati benklat Land Plot No. 1."	800000	BDPO, Shahabad
136	U.O.No.MSJE/538-DQ/ 2017 dt.21.03.2018	Gram Panchayat. Salpani Kalan, District Kurukshetra. "For const. of Street from main road to Dera of S.Amir Singh at Village Salpani Kalan."	600000	BDPO, Ismailabad
137	U.O.No.MSJE/542-DQ/ 2017 dt.21.03.2018	Gram Panchayat, Saidpur Barwalia, District Kurukshetra."For const. of Rasta from main road to towards Kamboj Farm."	1000000	BDPO, Shahabad

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
138	U.O.No.MSJE/546-DQ/ 2017 dt.21.03.2018	Gram Panchayat, Jandheri, District Kurukshetra. "For const. of Rasta from Dadupur Nalvi Canal to house of Sh.Sahab Singh."	500000	BDPO, Shahabad
139	U.O.No.MSJE/550-DQ/ 2017 dt.21.03.2018	Bharat Shiksha Samiti (Regn. No.43) Village Kandroli Distt. Yamuna Nagar. "For pavement of Rasta from main road to towards Kamboj Farm."	500000	SDO (C), Radaur
140	U.O.No.MSJE/454-DQ/ 2017 dt.21.03.2018	Gram Panchayat, Kichhana, District Kaithal. "For const. of Balmiki Choupal."	500000	BDPO, Rajound
141	U.O.No.MSJE/458-DQ/ 2017 dt.21.03.2018	Ashirwad Charitable Trust (Regn. No. 2442) Village Ghaso District Jind. For promotion of cultural & sports activities."	550000	SDO (C), Narwana
142	U.O.No.MSJE/462-DQ/ 2017 dt.21.03.2018	Deputy Commissioner, Nuh. promotion of cultural activities."	100000	SDO (C), Nuh

Allocation of Discretionary Grants sanctioned by Sh. Ram Bilas Sharma Education Minister, Haryana, Chandigarh for the Financial year 2017-18.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.Secy/EM-2017-18/01-EM dated 24.04.2017	Baba Samtai Nath Gaushala Nawa, Mahendergarh (Regd. 00B15) Distt. Mahendergarh. "For the purchase of Fodder/Medicine for welfare of cows".	500000.00	SDO (C) Mahendergarh
2	U.O.No.Secy/EM-2017-18/03-EM dated 24.04.2017	Aadarsh Gaushala Haka Satnali, Mahendergarh. "For the purchase of Fodder/Medicine for welfare of cows".	500000.00	SDO (C) Mahendergarh
3	U.O.No.Secy/EM-2017-18/05-EM dated 24.04.2017	Shri Baba Rameshwar Dass Bramhamchari Dharamarth Trust (Regd. No. 739) Vill. Bamanwas-Nau. Tehsil Narnaul Distt. Mahendergarh."	200000.00	SDO (C) Narnaul
4	U.O.No.Secy/EM-2017-18/07-EM dated 24.04.2017	Gurugram Sanskritik Gaurav Samiti Gurugram (Regd. No. HR018201602833), Distt. Gurugram. "For the construction of Eklavya Samriti Heritage Bhawan in public interest."	1100000.00	SDO (C) Gurugram
5	U.O.No.Secy/EM-2017-18/09-EM dated 24.04.2017	Shiv Shakti Baba Kalidas Charitable Society, Sampla, Distt. Rohtak (Regd. No. 56188). "For Construction of Hall to be used by General Public."	500000.00	SDO (C) Sampla
6	U.O.No.Secy/EM-2017-18/11-EM dated 24.04.2017	Kanya Vidhya Parcharni Sabha, Devdhar, District Yamuna Nagar. "Fr the completion of Multipurpose Hall in the premises of Gurjar Kanya Gurukul Mahavidhalya Devdhar to promote the education of Girls."	1000000.00	SDO (C) Bilaspur
7	U.O.No.Secy/EM-2017-18/13-EM dated 24.04.2017	Bhagwan Dev Yog Ashram Dharmarth Trust, VPO Kakroli, Charkhi Dadri (Regd. No. 2589), Distt. Charchi Dadri. "For the construction of yog Bhawan in public interest."	2100000.00	SDO (C) Charkhi Dadri
8	U.O.No.Secy/EM-2017-18/15-EM dated 24.04.2017	Yaadgar-e-Rafi Society, 2028, First Floor, Sector-47-C, Chandigarh (Regd.). "For the promotion of Cultural activities and purchsae of furniture."	400000.00	SDO (C) Panchkula
9	U.O.No.Secy/EM-2017-18/17-EM dated 24.04.2017	Haryana Patrakar Kalyan Manch, Kurukshetra (Regd. No. 12) District Kurukshetra. "For the distribution of bankets to the poor/promotin of Cultural & journalishm activities."	500000.00	SDO (C)Kurukshetra
10	U.O.No.Secy/EM-2017-18/19-EM dated 24.04.2017	7 cultural & journalism activities." Deputy Commissioner Ambala. "To assist Sh. 8/19-Jagdish R/o # 890, Sector-8, Housing Board Colony, Ambala City being handicapped and poor."	5000.00	SDO (C) Ambala
11	U.O.No.Secy/EM-2017-18/21-EM dated 25.05.2017	Secy/ Gram Panchayat Vill. Nanwa, Distt. Mahendergarh. For the construction of S.C. Chaupal to be used by General Public."	400000.00	SDO (C) Mahendergarh
12	U.O.No.Secy/EM-2017-18/23-EM dated 25.05.2017	Swami Jagganath Charitable Trust, Ateli Mandi, (Mahendergarh) Regd. No. 788, Distt. Mahendergarh "For the Construction of Bhawan to be used by General Public."	1100000.00	SDO (C) Narnaul

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
13	U.O.No.Secy/EM-2017-18/29-EM dated 25.05.2017	Shree Shiv Seva Samiti, Nangal Sirohi, Distt. Narnaul (Regd. No. 0090/2016). "For the construction of Bhawan to be used by general public."	1500000.00	SDO (C) Mahendergarh
14	U.O.No.Secy/EM-2017-18/31-EM dated 25.05.2017	Prachin Hanumab Mandir Committee, Mohalla 17-18/31- Kayampura, Mahendergarh. "For construction of Common Room to be used by General Public."	200000.00	SDO (C) Mahendergarh
15	U.O.No.Secy/EM-2017-18/35-EM dated 25.05.2017	Head Master, Govt. High School Vill. Dhankhari, Jind. "for assist Ravi S/o Sh. Bhira & Jitender S/o Sh. Kapoor Singh, Students of 9th class for promotion of cultural activities.	22000.00	SDO(C) Uchana
16	U.O.No.Secy/EM-2017-18/45-EM dated 25.05.2017	Hindustan Scouts and Guides Haryana Rajya, Ambala "For promotion of Cultural & Sports activites and organizing scouts Camps."	100000.00	SDO (C) Ambala
17	U.O.No.Secy/EM-2017-18/47-EM dated 25.05.2017	Ameteur Circle Kabaddi Federation of India (Regd. No. 431), Chandigarh. "For purchase of furniture."	450000.00	SDO (C) Panchkula
18	U.O.No.Secy/EM-2017-18/49-EM dated 25.05.2017	North Zone circle Kabaddi Federation (Regd. No. 173), Chandigarh. "For organizing International Level Kabaddi Turnament form all States of India & promotion of sports activities."	1100000.00	SDO (C) Panchkula
19	U.O.No.Secy/EM-2017-18/59-EM dated 25.05.2017	Shree Brahman Sabha, Fatehabad (Regd. 00242) Distt. Fatehabad. "For the construction of Bhawan to be used by General Public."	2100000.00	SDO (C) Fatehabad
20	U.O.No.Secy/EM-2017-18/60-EM dated 25.05.2017	Kasturi Memorial Trust, Hisar (Regd. No. 3471), Distt. Hisar. "For the construction of Bhawan and maintenance of Shaheed Samarak in village Mangali Aklan (Hisar)."	1100000.00	SDO (C) Hisar
21	U.O.No.Secy/EM-2017-18/25-EM dated 28.06.2017	Gram Panchayat Vii. Dostpur, Distt. Mahendergarh, "for purchase of sports equipments to promote sports activities."	200000.00	SDO (C) Narnaul
22	U.O.No.Secy/EM-2017-18/27-EM dated 28.06.2017	Shree Shyam Ji Mandir. Vill. Dhana. Mahendergarh (Regd. No. 00061). "For the construction of common Room to be used by General Public."	200000.00	SDO (C) Mahendergarh
23	U.O.No.Secy/EM-2017-18/33-EM dated 28.06.2017	Aadarsh Brahman Sabha Gurugram (Regd. No. 147). "For the construction of Bhawan t be used by General Public.	2100000.00	SDO (C) Gurugram North
24	U.O.No.Secy/EM-2017-18/37-EM dated 28.06.2017	Brahman Sabha. Palwal (Regd. No. 00413). "For the constuction of Bhawan to be used by General Public."	2100000.00	SDO (C) Palwal
25	U.O.No.Secy/EM-2017-18/39-EM dated 28.06.2017	Kids Heaven English School. Nuh (School code 27173). "For installation of Computer library."	200000.00	SDO (C) Nuh
26	U.O.No.Secy/EM-2017-18/41-EM dated 28.06.2017	Bharaman Sabha Zila Rewari (Regd. N. HR/RWR/2014/00183). "For construction of Bhawan to be used by general Public."	1100000.00	SDO (C) Rewari

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
27	U.O.No.Secy/EM-2017-18/43-EM dated 28.06.2017	Vishav Karma Shiksha Samiti. Rewari. (Regd. No. 0057). "For setting up of Smart Class Rooms & purchase of books".	1100000.00	SDO (C) Rewari
28	U.O.No.Secy/EM-2017-18/53-EM dated 28.06.2017	Principal University college of Education Kurukshetra University Kurukshetra. "For setting up of Smart Class Rooms & purchase of books."	500000.00	SDO (C) Thanesar
29	U.O.No.Secy/EM-2017-18/55-EM dated 28.06.2017	Sonipat Hindu Education & charitable Society Sonipat (Regd. No. 00758). "For installation of computer Library and purchase of furniture."	1100000.00	SDO (C) Sonipat
30	U.O.No.Secy/EM-2017-18/57-EM dated 28.06.2017	District Bar Association, Bhiwani. "For Installation of additional Computerized Library in Bar permises."	2100000.00	SDO (C) Bhiwani
31	U.O.No.Secy/EM-2017-18/65-EM dated 10.07.2017	Deputy Commissioner, Narnaul, Distt. Mahendergarh. "To assist Sh. Ramesh paswan, Vill. Satnali Distt. Mahendegarh to meet the expenses of his sister's Marriage being poor."	31000.00	SDO (C) Narnaul
32	U.O.No.Secy/EM-2017-18/67-EM dated 10.07.2017	Deputy Commissioner, Narnaul, Distt. Mahendergarh. "To assist Sh. Rakesh S/o Sh. Satbir, R/o Vill. Rathiwas Distt. Mahendegarh to purchase of medicine being poor."	50000.00	SDO (C) Mahendergarh
33	U.O.No.Secy/EM-2017-18/69-EM dated 10.07.2017	Deputy Commissioner, Narnaul, Distt. Mahendergarh. "To assist Smt Rajendri Devi W/o Sh. Pawan Kumar, Near Sabji Mandi Mahendegarh to purchase of medicine being poor."	50000.00	SDO (C) Mahendergarh
34	U.O.No.Secy/EM-2017-18/71-EM dated 10.07.2017	Deputy Commissioner, Narnaul, Distt. Mahendergarh. "To assist Sh. Mohan Lal Bhartola S/o Sh. Hari Dutt Bhartila, R/ W. No. 8 Mahendegarh for repair of house being poor"	500000.00	SDO (C) Mahendergarh
35	U.O.No.Secy/EM-2017-18/73-EM dated 10.07.2017	Shree Ram Lila Parishad Mahendergarh (Regd. No. 47) Distt. Mahendergarh. "For completion/extension of community Hall to be used by general public."	1100000.00	SDO (C) Mahendergarh
36	U.O.No.Secy/EM-2017-18/75-EM dated 10.07.2017	Haryana Tent Dealers Welfare Association (Regd. No. 1956 of 1986-87), Distt. Mahendergarh. "For purchase of furniture and organizing blood comps."	500000.00	SDO (C) Mahendergarh
37	U.O.No.Secy/EM-2017-18/76-EM dated 10.07.2017	Guru Ravidass Seva Samiti Bawania, Mahendergarh (Regd. No. 00G39), Distt. Mahendergarh. "For construction of Bhawan to be used by Genreal public."	1100000.00	SDO (C) Mahendergarh
38	U.O.No.Secy/EM-2017-18/78-EM dated 10.07.2017	Shri Brahaman Mahasabha (Regd. No. 00454) Jhajjar."for purchase of computers/furniture to provide free education to poor of the society."	500000.00	SDO (C) Jhajjar
39	U.O.No.Secy/EM-2017-18/80-EM dated 23.08.2017	Chobisi Brahaman Seva Samiti, Meham, Rotak (Regd. No. 1023). "For Const. of Bhawan to be used by general public"	600000.00	SDO (C) Meham
40	U.O.No.Secy/EM-2017-18/100-EM dated 30.08.2017	Deputy Commissioner, Jind, "To assist Smt. Jyoti W/o Sh. Ram Niwas, R/o Vill. Naganwa, Distt. Jhajjar for repair of house being poor"	50000.00	SDO (C) Safidon

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
41	U.O.No.Secy/EM-2017-18/106-EM dated 30.08.2017	Deputy Commissioner, Jhajjar, "To assist Sh. Satpal S/o Sh. Phool Kavar, R/o Vill, Naganwa, Distt. Jhajjar for repair of house being poor"	50000.00	SDO (C) Jhajjar
42	U.O.No.Secy/EM-2017-18/107-EM dated 30.08.2017	Deputy Commissioner, Panchkula, "To assist Sh. Tej Bhanu Singh S/o Sh. Amar Singh, R/o H. No. 2306 Sector 37-C, Chandigarh for his Childern Education Coaching being poor."	25000.00	SDO (C) Panchkula
43	U.O.No.Secy/EM-2017-18/108-EM dated 30.08.2017	Deputy Commissioner, Panchkula, "To assist Ms. Nidhi D/o Sh. Jai Bhagwan, H. No. 4208-B, Sector 46-D, Chandigarh for Education/higher education Coaching being poor."	25000.00	SDO (C) Panchkula
44	U.O.No.Secy/EM-2017-18/109-EM dated 30.08.2017	Deputy Commissioner, Panchkula, "To assist Ms. Babandeep Kaur D/o Sh. Paramjit Singh, R/o H. No 1011/2, Sector 30-B, Chandigarh for Education/higher education Coaching being poor."	25000.00	SDO (C) Panchkula
45	U.O.No.Secy/EM-2017-18/113-EM dated 30.08.2017	Deputy Commissioner, Panchkula, "To assist Sh. Munish Mandal S/o Sh. Ram Sakal, R/o H. No. 275, Sector 29-A Chandigarh for Education/higher education Coaching being poor."	50000.00	SDO (C) Panchkula
46	U.O.No.Secy/EM-2017-18/110-EM dated 30.08.2017	Deputy Commissioner, Yamuna Nagar. "To assist Sh. Mohit, R/o Jammu Colny-B, Camp, Yamuna Nagar for repair of house being poor."	50000.00	SDO (C) Yamuna Nagar
47	U.O.No.Secy/EM-2017-18/111-EM dated 30.08.2017	Deputy Commissioner, Karnal, "To assist Sh. Muksh Kumar S/o Sh. Ram Chander, Vill. Gonder, Tehsil Nissing Distt. Karnal for repair of house being poor."	50000.00	SDO (C) Nissing
48	U.O.No.Secy/EM-2017-18/112-EM dated 30.08.2017	Deputy Commissioner, Ambala, "To assist Sh. Satish Kumar S/o Sh. Ajmer Singh, R/o Vill Bhurewala, Tehsil Naraingarh, Distt Amabala for repair of house being poor."	50000.00	SDO (C) Naraingarh
49	U.O.No.Secy/EM-2017-18/83-EM dated 25.09.2017	Baba Jairam Dass Mandir Committee, Village Pali, Distt. Mahendergarh. "For the Construction f Bhawan to be used by General Public."	1100000.00	SDO (C) Mahendergarh
50	U.O.No.Secy/EM-2017-18/87-EM dated 25.09.2017	Deputy Commissioner, Mahendergarh. "For assist Sh. Prem Bahadur S/o Sh. Karan Bahadur, R/o Mohalla Kayatwara, Narnaul for Medical treatment being poor."	50000.00	SDO (C) Narnaul
51	U.O.No.Secy/EM-2017-18/89-EM dated 25.09.2017	Deputy Commissioner, Mahendergarh. "For assist Smt. Pista Devi W/o Sadhu Singh Vill Jairpur Distt. Mahendergarh due to accidental death f her son being poor."	50000.00	SDO (C) Mahendergarh
52	U.O.No.Secy/EM-2017-18/90-EM dated 25.09.2017	Deputy Commissioner, Mahendergarh. "For assist Sh. Ram Chander S/o Balwant ingh Vill Khatod Distt. Mahendergarh to compesate the Expenditure on medical treatment of his mother being poor."	50000.00	SDO (C) Mahendergarh

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
53	U.O.No.Secy/EM-2017-18/91-EM dated 25.09.2017	Deputy Commissioner, Mahendergarh. "For assist Sh. Vikram Singh s/o Hari Singh Vill Pali Distt. Mahendergarh for medical treatment being poor."	50000.00	SDO (C) Mahendergarh
54	U.O.No.Secy/EM-2017-18/92-EM dated 25.09.2017	Deputy Commissioner, Mahendergarh. "For assist Sh. Nusrat Khan S/o Sunder Khan vill. Khudana Distt. Mahendergarh for purchase of musical items being poor."	50000.00	SDO (C) Mahendergarh
55	U.O.No.Secy/EM-2017-18/93-EM dated 25.09.2017	Deputy Commissioner, Mahendergarh. "For assist SH. Harpal S/o Raj Kumar VPO: Barda Distt. Mahendergarh for repair of house being poor."	50000.00	SDO (C) Mahendergarh
56	U.O.No.Secy/EM-2017-18/94-EM dated 25.09.2017	Deputy Commissioner, Mahendergarh. "For assist Sh. Anand Singh S/o Late Kuwar Singh Vill: Satnali Distt Mahendergarh for medical treatment being poor."	50000.00	SDO (C) Mahendergarh
57	U.O.No.Secy/EM-2017-18/116-EM dated 25.09.2017	Deputy Commissioner, Mahendergarh. "For assist Sh. Raj Kamal S/o Ram Chand, VP Satnali, District Mahendergarh for higher education coaching being poor"	50000.00	SDO (C) Mahendergarh
58	U.O.No.Secy/EM-2017-18/119-EM dated 25.09.2017	Deputy Commissioner, Mahendergarh. "For assist Smt. Kaushalya widow of Late Sh. Ramanand R/o Vill. Devas, Distt. Mahendergarh for repair of house being poor."	50000.00	SDO (C) Mahendergarh
59	U.O.No.Secy/EM-2017-18/133-EM dated 25.09.2017	Deputy Commissioner, Mahendergarh. "For assist Sh. Babulal S/o Sh. Lekh Ram R/o Vill Joawas, Distt. Mahendergarh due to death of his son Sh. Sanjay in an accident."	100000.00	SDO (C) Mahendergarh
60	U.O.No.Secy/EM-2017-18/134-EM dated 25.09.2017	Deputy Commissioner, Mahendergarh. "For assist Sh. Birender S/o Sh. Sohan Lal, R/o Vill. Jonawas, Distt Mahendergarh due to death of his son Sh. Akash in an accident."	100000.00	SDO (C) Mahendergarh
61	U.O.No.Secy/EM-2017-18/135-EM dated 06.10.2017	Deputy Commissioner, Mahendergarh. "For assist Sh. Jagdish Parshad S/o Sh. Sohan Lal, R/o Vill. Jonawas, Distt Mahendergarh due to death of his son Sh. Ravi Raj in an accident."	100000.00	SDO (C) Mahendergarh
62	U.O.No.Secy/EM-2017-18/82-EM dated 25.09.2017	World Brahmin Federation, India, Gurugram."For providing free education facilities to the poor students of society."	500000.00	SDO (C) Gurugram
63	U.O.No.Secy/EM-2017-18/114-EM dated 25.09.2017	Deputy Commissioner Yamuna Nagar, "For help Sh. Gurvinder Singh S/o Sh. Narinder Singh R/o 1451/16, Mukherjee Park, Jagadhari Distt. Yamuna Nagar for promotion of WWE wrestling in abroad for the interest of Haryana State."	100000.00	SDO (C) Jagadhari

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
64	U.O.No.Secy/EM-2017-18/132-EM dated 06.10.2017	Deputy Commissioner Yamuna Nagar, "For help Sh. Ankur S/o Vinod Kumar R/o Khafa Mohalla Chhachhrouli Distt. Yamuna Nagar for Higher education competition coachings being poor."	200000.00	SDO (C) Jagadhari
65	U.O.No.Secy/EM-2017-18/139-EM dated 06.10.2017	Malik Pankaj Anand Memorial Trust, Yamuna Nagar. "For promotion of sports and cultural activities."	200000.00	SDO (C) Jagadhari
66	U.O.No.Secy/EM-2017-18/117-EM dated 25.09.2017	Deputy Commissioner Panchkula. "For assist Sh. Harjinder Sing S/o Sh. Karam Chand, #43, Village Taparia, Tehsil Raipur Rani, Distt Panchkula for repair of house being poor."	50000.00	SDO (C) Panchkula
67	U.O.No.Secy/EM-2017-18/131-EM dated 06.10.2017	Deputy Commissioner Panchkula. "For assist Smt. Saraswati Shamra W/o Krishan Sharma, R/o Ramgarh, Panchkula for repair of house being poor."	200000.00	SDO (C) Panchkula
68	U.O.No.Secy/EM-2017-18/130-EM dated 06.10.2017	Deputy Commissioner Panchkula. "For assist Ms. Ritika Sharma D/o Kulbhushan Sharma # 1834, Sector-26 Housing Board, Panchkula for Higher education competition coachings being poor."	200000.00	SDO (C) Panchkula
69	U.O.No.Secy/EM-2017-18/118-EM dated 25.09.2017	Deputy Commissioner Ambala. "For distribution of prized to the participants who took part in cultural program and parade on Independence day.	320000.00	SDO (C) Ambala
70	U.O.No.Secy/EM-2017-18/129-EM dated 06.10.2017	Deputy Commissioner Ambala. "For Assist Vanshika Samra D/o Devender Kumar R/o Saraswati Vihar, Ambala City for education/higher education coaching being poor"	200000.00	SDO (C) Ambala
71	U.O.No.Secy/EM-2017-18/128-EM dated 06.10.2017	Deputy Commissioner Ambala. "For Assist Sh. Jaswinder Singh S/o Sh. Dhayan Singh, R/o Vill. Khanpur Lubana, P.o. Lakhnaura, Tehsil Naraingarh, Distt. Ambala for the repair of house being poor."	125000.00	SDO (C) Naraingarh
72	U.O.No.Secy/EM-2017-18/124-EM dated 06.10.2017	Deputy Commissioner Rewari. "For Assist Smt. Roshani Devi W/o Late Shri Kailash Chand R/o Vill. Badhrana Distt. Rewari for the repair of house being poor."	200000.00	SDO (C) Bawal
73	U.O.No.Secy/EM-2017-18/126-EM dated 06.10.2017	Deputy Commissioner Rewari. "For Assist Smt. Bharpai Devi W/o Late Shri Suresh Kumar R/o Vill. Badhrana Distt. Rewari for the repair of house being widow and poor."	200000.00	SDO (C) Bawal
74	U.O.No.Secy/EM-2017-18/137-EM dated 06.10.2017	Vidhyasthali Sansthan, # 1/422/A Swami Ramtirath Nagar Ambala Road, Sharanpur (Uttar Pradesh) Regd. No. 162447. "For the construction of Bhawan to be used by general public."	500000.00	Under Secretary C.M. Cell-II. Haryana.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
75	U.O.No.Secy/EM-2017-18/84-EM dated 25.09.2017	Shree Krishan Seva Samiti, Mohalla Dhani, Mahendergarh (Regd. No. 00S99) Sistt. Mahendergarh. "For completion of Main Gate in Surtagiri Ashram and completion of Common Room in Krishan Seva Samiti premises."	1000000.00	SDO (C) Mahendergarh
76	U.O.No.Secy/EM-2017-18/85-EM dated 25.09.2017	Shri. Hanuman Mandir committee, vill. Khatod, Mahendergarh (Regd. No.. 00077) Distt. Mahendergarh. " For the construction of Common Room to be used by General Public."	1100000.00	SDO (C) Mahendergarh
77	U.O.No.Secy/EM-2017-18/121-EM dated 27.09.2017	Paramhans Samajik Avm Shiksha Samiti, NangalDistt. Mahendergarh (Regd. No.HR122013000P8). "For construction of Rooms/renovation and repair of Tagore High School Building, Nangal Chaudhary."	500000.00	SDO (C) Narnaul
78	U.O.No.Secy/EM-2017-18/140-EM dated 13.10.2017	Rajput Mahasabha Mahendergarh (Regd. No. 00156), Distt. Mahendergarh. "For construction of Bhawan to be used by general public."	2500000.00	SDO (C) Mahendergarh
79	U.O.No.Secy/EM-2017-18/141-EM dated 27.11.2017	Deputy Commissioner, Mahendergarh. "To compensate Smt. Kamlesh Devi W/o Sh. Ramesh Kumar R/o VPO Majra Khurd, Distt. Mahendergarh due to death of his son sh. Ravi Raj in an accident."	200000.00	SDO (C) Mahendergarh
80	U.O.No.Secy/EM-2017-18/142-EM dated 27.11.2017	Sarpanch Gram Panchayat Bhandour Unchi, Distt. Mahendergarh. "For the construction of Bhawan in the premises of Durga Mandir to be used by general public."	200000.00	SDO (C) Mahendergarh
81	U.O.No.Secy/EM-2017-18/143-EM dated 15.12.2017	Deputy Commissioner, Mahendergarh. "To compensate Smt. Ramkala Devi W/o Sh.Ram Niwas R/o Vill. Kothal Khurd, Distt. Mahendergarh due to death of his husband Sh. Ram Niwas in an accident on 25.11.2017."	100000.00	SDO (C) Mahendergarh
82	U.O.No.Secy/EM-2017-18/145-EM dated 15.12.2017	Deputy Commissioner. Mahendergarh. "To compensate Smt. Sunita W/o Sh.Ramanand R/o Vill. Kothal Khurd, Distt. Mahendergarh due to death of her son Sh. Abhishek in an accident on 25.11.2017."	100000.00	SDO (C) Mahendergarh
83	U.O.No.Secy/EM-2017-18/147-EM dated 15.12.2017	Deputy Commissioner, Mahendergarh. "To compensate Sh.Ajit Yadav S/o Sh.Ramswaroop R/o Vill. Kothal Khurd, Distt. Mahendergarh due to death of his mother Smt. Kamla Devi in an accident on 25.11.2017."	100000.00	SDO (C) Mahendergarh
84	U.O.No.Secy/EM-2017-18/149-EM dated 15.12.2017	Deputy Commissioner, Mahendergarh. "To compensate Sh. Hari Kishan S/o Sh.Sohan Lal R/o Vill. Kothal Khurd, Distt. Mahendergarh due to death of his wife Smt. Nirmala Devi in an accident on 25.11.2017."	100000.00	SDO (C) Mahendergarh

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
85	U.O.No.Secy/EM-2017-18/151-EM dated 15.12.2017	Deputy Commissioner, Mahendergarh.. "To compensate Sh. Nathuram S/o Sh. Sitaram R/o Vill. Kothal Khurd, Distt. Mahendergarh due to death of his son Sh.Sachin in an accident on 25.11.2017."	100000.00	SDO (C) Mahendergarh
86	U.O.No.Secy/EM-2017-18/153-EM dated 15.12.2017	Deputy Commissioner, Mahendergarh. "To compensate the total amount of Rs.50,000/- (Fifty thousand) (Rs.25,000/- to Navita D/o Sh. Dharmbir & Rs.25,000/- to Manisha D/o Sh. Parkash Chand) R/o vill Jasawas who got injured in an accident on 25.11.2017."	50000.00	SDO (C) Mahendergarh
87	U.O.No.Secy/EM-2017-18/155-EM dated 15.12.2017	Deputy Commissioner, Mahendergarh. "To assist Sh. Ashok Kumar S/o Sh. Shriram, R/o Vill. Nasibpur, Distt. Mahendergarh for repair of house. being poor."	50000.00	SDO (C) Narnaul
88	U.O.No.Secy/EM-2017-18/86-EM dated 16.01.2018	Brahaman Sabha Mahendergarh (Regd. No.00B48). "For consruction of Bhawan to be used by general public."	2100000.00	SDO (C) Mahendergarh
89	U.O.No.Secy/EM-2017-18/95-EM dated 16.01.2018	Baba Vijayanand Brahamchari Ashram, Sewa Samiti, Shri Brahamchari Ashram Kali Ka Tiba, Mahendergarh (Regd. No.00108). "For installation of Kaushal Vikas Kendra (Computers, furniutres etc) to provide free Computer Education to the poor society."	1100000.00	SDO (C) Mahendergarh
90	U.O.No.Secy/EM-2017-18/96-EM dated 16.01.2018	Gram Panchayat, Vill: Barda, Distt. Mahendergarh. "For the construction of room in the premises of Baba Sita Nath Temple to be used by general public."	111000.00	SDO (C) Mahendergarh
91	U.O.No.Secy/EM-2017-18/97-EM dated 16.01.2018	Rajput Dharamshala Committee, Khudana, Mahendergarh (Regd. No.NNL-2015-OOR42). "For the const. of Dharamshala to be used by General Public."	1500000.00	SDO (C) Mahendergarh
92	U.O.No.Secy/EM-2017-18/98-EM dated 16.01.2018	Gram Panchayat, Vill Mandola, Distt. Mahendergarh "For the const. of Khel Stadium by Baba Kesaria Sabha to be used by general Public."	1100000.00	SDO (C) Mahendergarh
93	U.O.No.Secy/EM-2017-18/123-EM dated 16.01.2018	Yadav Kalyan Sabha. Narnaul. Regd. No.685/HR012/000Y4 Distt. Mahendergarh "For the const. of rooms in Yadav Bhawan to be used by general public."	1800000.00	SDO (C) Narnaul
94	U.O.No.Secy/EM-2017-18/136-EM dated 16.01.2018	Halka Sain Samaj Shahar Pargna, Mahendergarh (Regd. No.HR012201300H04). "For the const. of Sain Samaj Hostel to be used by general Public."	1100000.00	SDO (C) Mahendergarh
95	U.O.No.Secy/EM-2017-18/138-EM dated 16.01.2018	Dr.Ambedkar Samarak Ambedkar Chowk, Mahendergarh "For the const. of Bhawan to be used by general public."	1100000.00	SDO (C) Mahendergarh

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
96	U.O.No.Secy/EM-2017-18/158-EM dated 16.01.2018	Deputy Commissioner, Mahendergarh "To compensate the total amount of Rs.2,50,000/- (Two lac fifty thousand) @Rs.25,000/- each to following persons of Vill. Kothal Khurd who got injured in road accident on 25.11.2017: (i) Satyawati D/o Sh.Dharmender (ii)Saraswati D/o Sh. Rakesh Kumar (iii)Navjit Singh S/o Sh.Krishan Kumar (iv)Manju D/o Sh. Mahipat (v)Mahesh Yadav S/o Sh.Surender (vi)Dinesh S/o Sh. Vidya Nand (vii)Ashish Kumar S/o Sh.Parbhu Dayal (viii) Anita Yadav D/o Sh.Sube Singh (ix)Ashish Kumar S/o Sh. Atam Prakash (x) Rahul Kumar S/o Sh. Raj Kumar."	250000.00	SDO (C) Mahendergarh
97	U.O.No.Secy/EM-2017-18/159-EM dated 16.01.2018	Sarpanch, Gram Panchayat,Jasawas, Distt. Mahendergarh "For the const. of Common Room to be used by general public in the premises of Baba Rupdass Mandir."	500000.00	SDO (C) Mahendergarh
98	U.O.No.Secy/EM-2017-18/160-EM dated 16.01.2018	Bidhat Mohalla Jansewa Samiti Mahendergarh 11 (Regd. No.HR016-2015-00002). "For the const. of Common Rooms to be used by general public."	1100000.00	SDO (C) Mahendergarh
99	U.O.No.Secy/EM-2017-18/161-EM dated 16.01.2018	Sarpanch, Gram Panchayat, Bawana, Distt. Mahendergarh "For the const. of Common Room to be used by general public in the premises of Balaji Mandir."	200000.00	SDO (C) Mahendergarh
100	U.O.No.Secy/EM-2017-18/162-EM dated 16.01.2018	Baba Bheekamdass Trust Vill Kurahwta, Distt. 11 Mahendergarh (Regd. No. 1682). "For the const. of Bhawan to be used by general public."	1100000.00	SDO (C) Mahendergarh
101	U.O.No.Secy/EM-2017-18/169-EM dated 16.01.2018	Deputy Commissioner, Mahendergarh. "To assist Sweta Rana D/o Sh.Subhash Chand, R/o Ward No.2, Mahendergarh for her marriage being poor."	31000.00	SDO (C) Mahendergarh
102	U.O.No.Secy/EM-2017-18/170-EM dated 16.01.2018	Deputy Commissioner, Mahendergarh. "To assist Smt. Pushpa Devi W/o Sh.Krishna Nand, R/o No.5, Mahendergarh for medical treatment being poor."	50000.00	SDO (C) Mahendergarh
103	U.O.No.Secy/EM-2017-18/171-EM dated 16.01.2018	Deputy Commissioner, Mahendergarh. "To assist Sh. Kuldeep S/o Late Sh.Prem Chand, R/o Mahendergarh to meet expenses of his sister's marriage being poor (mother & father both expired)."	100000.00	SDO (C) Mahendergarh
104	U.O.No.Secy/EM-2017-18/172-EM dated 16.01.2018	Deputy Commissioner, Mahendergarh. "To assist Sh. Bhom Singh S/o Sh. Vijay Singh, R/o Vill. Sohri, Distt. Mahendergarh to meet expenses of his two daughter's marriage being poor."	51000.00	SDO (C) Mahendergarh

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
105	U.O.No.Secy/EM-2017-18/174-EM dated 16.01.2018	Deputy Commissioner, Mahendergarh. "To assist Ms.Mamta D/o Sh.Satbir Singh, R/o Vill. Pali, Distt. Mahendergarh for her marriage being poor."	51000.00	SDO (C) Mahendergarh
106	U.O.No.Secy/EM-2017-18/105-EM dated 16.01.2018	Brahamin Avm Tirtho Udhar Sabha, Sanihit Sarover, Kurukshetra (Regd. No.00353). "For the construction of Rooms to be used by general public."	1100000.00	SDO (C) Thanesar
107	U.O.No.Secy/EM-2017-18/168-EM dated 16.01.2018	Dr. Ambedkar Society, Bhiwani (Regd. No.01931). "For the construction of Bhawan to be used by general public."	500000.00	SDO (C) Bhiwani
108	U.O.No.Secy/EM-2017-18/173-EM dated 16.01.2018	Deputy Commissioner, Rewari. "To assist Smt. Meena Kumari W/o Late Sh. Sanjay Kumar, Vill Kosli, Distt. Rewari for repair of house being poor."	50000.00	SDO (C) Kosli
109	U.O.No.Secy/EM-2017-18/176-EM dated 30.01.2018	Deputy Commissioner, Hisar. "Financial assistance to Sh.Sandeep s/o Sh.Ganga Ram, Vill. Kumbha, Distt. Hisar to meet the expenditure on medical treatment of his mother being poor."	50000.00	SDO (C) Hansi
110	U.O.No.Secy/EM-2017-18/177-EM dated 30.01.2018	Deputy Commissioner, Mahendergarh. "For financial assistance to Sh.Raj Kumar Pareek S/o Sh. Jagdish Parsad Pareek, R/o Vill Jarwa, P.O.Satnali, Distt. Mahendergarh for medical treatment of his father being poor person."	50000.00	SDO (C) Mahendergarh
111	U.O.No.Secy/EM-2017-18/99-EM dated 06.03.2018	Captain Jora Singh Akhara, Vill. Godhri, Distt. Jhajjar (Regd. No. 06/15B/), District Jhajjar. For the promotion of sports activities."	100000.00	SDO (C) Beri
112	U.O.No.Secy/EM-2017-18/62-EM dated 06.03.2018	Gareebdasiya Shiromani Trust, Chhudani Dham, Distt. 52- Jhajjar (Regd. No. 2756). "For organizing free medical health checkup/ eye operations/blood donation camps for the welfare of poor society."	1100000.00	SDO (C) Bahadurgarh
113	U.O.No.Secy/EM-2017-18/102-EM dated 06.03.2018	1 Veer Bhagat Singh Gaushala Samiti, Vill. Keera Tehsil Nuh Distt. Nuh (Regd. No. MWT0011). "For the purchase of fodder and medicines of cows."	100000.00	SDO (C) Nuh
114	U.O.No.Secy/EM-2017-18/103-EM dated 06.03.2018	Adarsh Gaushala Dhanauri, Jind (Regd. No. 182). "For the purchase of fodder and construction of shed."	500000.00	SDO (C) Narwana
115	U.O.No.Secy/EM-2017-18/179-EM dated 08.03.2018	Deputy Commissioner Mahendergarh. "For financial assistance to Sh. Gopichand Sh. Tularam, R/o Vill. Bairawas, Distt. Mahender - garh for medical treatment being poor"	100000.00	SDO (C) Mahendergarh
116	U.O.No.Secy/EM-2017-18/180-EM dated 08.03.2018	Deputy Commissioner Mahendergarh. "For financial assistance to Smt. Nirmala Devi W/o Sh. Virender Singh, R/o Vill. Bhagdana, Distt. Mahendergarh for repair of house being poor."	50000.00	SDO (C) Mahendergarh

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
117	U.O.No.Secy/EM-2017-18/181-EM dated 08.03.2018	Deputy Commissioner Mahendergarh. "For financial assistance to Smt. Suman Devi w/o Sh. Ashok Kumar, R/o Vill. Patikara, Distt. Mahendergarh for repair of house being poor."	50000.00	SDO (C) Mahendergarh
118	U.O.No.Secy/EM-2017-18/182-EM dated 20.03.2018	Deputy Commissioner, Mahendergarh. "For financial assistance to Sh. Ram Dev S/o Sh. Rohtash, Vill. Malra Sarai, Distt. Mahendergarh for promotion of sports activities being poor."	50000.00	SDO (C) Mahendergarh
119	U.O.No.Secy/EM-2017-18/186-EM dated 20.03.2018	Deputy Commissioner, Mahendergarh. "For financial assistance to Ms. Sarla Verma D/o Sh.Surinder Kumar R/o Vill. Satnali, Distt. Mahendergarh for education/higher education coaching being poor."	100000.00	SDO (C) Mahendergarh
120	U.O.No.Secy/EM-2017-18/214-EM dated 20.03.2018	Valmiki Yuva Sabha, Mahendergarh (Regd. No.00034). "For the const. of Bhawan to be used by general public."	1100000.00	SDO (C) Mahendergarh
121	U.O.No.Secy/EM-2017-18/216-EM dated 20.03.2018	Aggarwal Sabha, Mahendergarh (Regd. No.750). "For the const. of rooms to be used by general public."	500000.00	SDO (C) Mahendergarh
122	U.O.No.Secy/EM-2017-18/218-EM dated 20.03.2018	Shri Modhaashram Samiti (Regd.), Mahendergarh. "For the const. of rooms to be used by general public."	500000.00	SDO (C) Mahendergarh
123	U.O.No.Secy/EM-2017-18/220-EM dated 20.03.2018	Gram Panchayat Vill, Khairoli, Distt. Mahendergarh, "For the const. of common room in the premises of Hanuman Mandir to be used by general public."	100000.00	SDO (C) Mahendergarh
124	U.O.No.Secy/EM-2017-18/222-EM dated 20.03.2018	Baba Mahra Wali (B.M.W) Calab Lawan, Distt. Mahendergarh (Regd. No.HR/016/2015/00016). "For the const. of Bhawan to be used by general public."	251000.00	SDO (C) Mahendergarh
125	U.O.No.Secy/EM-2017-18/224-EM dated 20.03.2018	Baba Roopdass Ji Jan Seva Samiti, VPO Palri Panihara, Distt. Mahendergarh (Regd. No.HR/016/2017/00205). "For the const. Of common rooms to be used by general public."	500000.00	SDO (C) Mahendergarh
126	U.O.No.Secy/EM-2017-18/226-EM dated 20.03.2018	Shree Gau Gopal Prachar Avam Asahay Seva Sansthan, Mohalla Choudhariyan Gaur Brahman Sabha, Narnaul (Regd. No. HR/016/2016/00042). "For the purchase of Fodder/Medicine for welfare of cows."	100000.00	SDO (C) Narnaul
127	U.O.No.Secy/EM-2017-18/228-EM dated 20.03.2018	Jai Baba Roopdas Mandir Committee Surjanwas, Vill. Surjanwas, Post Dewas, Tehsil Mahendergarh (Regd. No.HR/016/2017/00170). "For the cost. of common rooms to be used by general public."	1100000.00	SDO (C) Mahendergarh

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
128	U.O.No.Secy/EM-2017-18/230-EM dated 20.03.2018	Shri Luxmi Narayan Mandir Avm Janseva Samiti Devas, Distt. Mahendergarh (Regd. No.73/2016). "For the const. of two common rooms to be used by general public."	500000.00	SDO (C) Mahendergarh
129	U.O.No.Secy/EM-2017-18/232-EM dated 20.03.2018	Arya Samaj, Mahendergarh (Regd. No.01). "For the installation of Library."	500000.00	SDO (C) Mahendergarh
130	U.O.No.Secy/EM-2017-18/234-EM dated 20.03.2018	Pracheen Hanuman Mandir Sainipura Samiti, College Road, Mohalla Sainipura, Ward No.8. Mahendergarh (Regd. No.HR/016/2017/00191). "For the const. of room to be used by general public."	200000.00	SDO (C) Mahendergarh
131	U.O.No.Secy/EM-2017-18/236-EM dated 20.03.2018	Shree Gopal Gaushala Buchiawali (Regd. NNL/56) Mahendergarh. "For the purchase of Fodder/Medicine for welfare of cows."	500000.00	SDO (C) Mahendergarh
132	U.O.No.Secy/EM-2017-18/238-EM dated 20.03.2018	Gorakh Nath Math, Baba Madhodass Dham, Jairpur, Distt. Mahendergarh (Regd. No.2107). "For the const. of common room to be used by general public."	1100000.00	SDO (C) Mahendergarh
133	U.O.No.Secy/EM-2017-18/240-EM dated 20.03.2018	Alok Parishad, Kanod, Distt. Mahendergarh (Regd. No.000A4). "For the purchase of Library Books and Computers/furniture."	500000.00	SDO (C) Mahendergarh
134	U.O.No.Secy/EM-2017-18/242-EM dated 20.03.2018	Rohat Group Mahendergarh (Regd. No. DR00R29). "For organizing blood donation & eye camps for poor people of the society."	500000.00	SDO (C) Mahendergarh
135	U.O.No.Secy/EM-2017-18/244-EM dated 20.03.2018	Subji Mandi Association Mahendergarh (Regd. No.00169). "For const. of Hall in the premises of Hanuman Temple to be used by general public."	500000.00	SDO (C) Mahendergarh
136	U.O.No.Secy/EM-2017-18/246-EM dated 20.03.2018	Deputy Commissioner Mahendergarh. "For financial assistance to Sh. Lalit S/o Sh. Sher Singh R/o Vill. Chhajiawas, Distt. Mahendergarh, for repair of house being poor."	50000.00	SDO (C) Mahendergarh
137	U.O.No.Secy/EM-2017-18/248-EM dated 20.03.2018	Deputy Commissioner Mahendergarh. "For financial assistance to Smt. Vinita W/o Late Sh.Sunil Kumar, R/o Vill. Jhagroli Distt. Mahendergarh for repair of house being widow & poor."	100000.00	SDO (C) Mahendergarh
138	U.O.No.Secy/EM-2017-18/250-EM dated 20.03.2018	Deputy Commissioner Mahendergarh. "For financial assistance to Sh. Sanjay Singh S/o Sh. Amar Singh R/o Ward No.4, Mahendergarh for his education purposes, being poor."	50000.00	SDO (C) Mahendergarh
139	U.O.No.Secy/EM-2017-18/190-EM dated 20.03.2018	Deputy Commissioner Hisar. "For financial assistance to Sh. Rajender Parshad Vaishnavi S/o Sh.Suraj Bhan, Vill Siswal, Mandi Adampur, Distt. Hisar for his medial treatment being poor."	200000.00	SDO (C) Hisar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
140	U.O.No.Secy/EM-2017-18/208-EM dated 20.03.2018	Sanskriti Society for Art & Cultural Development, R.O. 1129, HBC, Sector-1-4, Hisar (Regd. No.HR-12-2129). "For the promotion of film cultural activities."	500000.00	SDO (C) Hisar
141	U.O.No.Secy/EM-2017-18/194-EM dated 20.03.2018	Shri Shyam Baba Dharmarth Trust, Vill. Dhareru, Distt. Bhiwani (Regd. No.2622). "For const. of Community Centre to be used by general public."	151000.00	SDO (C) Bhiwani
142	U.O.No.Secy/EM-2017-18/198-EM dated 20.03.2018	Shri ShantiSarup Sharma Memorial Educational and Chartistable Trust, Chandigarh. "For the promotion of Literature/art/cultural activities."	250000.00	SDO (C) Panchkula
143	U.O.No.Secy/EM-2017-18/210-EM dated 20.03.2018	Vishva Shiksha Niketan Sansthan, Brahmurishi Ashram, Virat Nagar, Pinjore, Panchkula. "For providing computer and higher education to poor girls of society to promote Beti Bachao Beti Padhao Samudaye	500000.00	SDO (C) Kalka
144	U.O.No.Secy/EM-2017-18/202-EM dated 20.03.2018	Balmiki Bhairav Samudaye Mathana, Vill. Mathana, Distt. Kurukshetra (Regd. No.HR/ KKR/2013/00085). "For pavement of tiles in Balmiki Bhairav Bhawan to be used by general public."	125000.00	SDO (C) Thanesar
145	U.O.No.Secy/EM-2017-18/204-EM dated 20.03.2018	Physically Challenged Cricket Association of India, Faridabad (Regd. No.17257). organize cricket tournaments of physically challenged players." "To organize cricket tournaments of physically challenged players."	500000.00	SDO (C) Ballabgarh
146	U.O.No.Secy/EM-2017-18/206-EM dated 20.03.2018	Mahari Sanskriti Mahara Swabhimani Vill. Bohar, Distt. Rohtak (Regd. No.02142). "For the promotion of cultural activities."	500000.00	SDO (C) Rohtak
147	U.O.No.Secy/EM-2017-18/212-EM dated 20.03.2018	Radha Lal Geeta Vidhya Mandir Ashok Vihar, Ambala City, Ambala (Affiliation No. 531490) "For installation of Computer Library."	500000.00	SDO (C) Ambala

Allocation of Discretionary Grants of Dr. Banwari Lal Minister of State for Public Health Engg Deptt. Hr. for the financial year 2017-18.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS /MPHE/2017/01 dt. 24.04.2017	Gram Panchayat Balak, Tehsil Barwala, District Hisar. "For the construction of Hall of Shri Guru Ravidass Bhawan."	500000	SDO(C) Barwal
2	U.O.No.PS /MPHE/2017/05 dt. 24.04.2017	Dr. B.R. Ambedkar Sewa Samiti, Village Sunderpura, Tehsil Narwana Distt. Jind (Regd.00676). "For the construction of Hall & Rooms of Ambedkar Bhawan."	500000	SDO(C) Narwana
3	U.O.No.PS /MPHE/2017/09 dt. 27.04.2017	Sant Shiromani Shri Guru Ravidas Seva Samiti, Hansi District Hisar. (Regd. No. 1701). "For the construction of Shri Guru Ravidas Bhawan for use of general public."	1100000	SDO(C) Hansi
4	U.O.No.PS /MPHE/2017/13 dt. 27.04.2017	Handball Association District Bhiwani (Regd. No. HR-13-2016-01787), Sai Complex, Haluwas Gate, Bhiwani. "For development of sports activities."	100000	SDO(C) Bhiwani
5	U.O.No.PS /MPHE/2017/17 dt. 17.05.2017	Nature Adventure Organization, #211, Kailash 5.2017 Gali No.6, 1" Floor, Opp. Sector 13. Kurukshetra Reg. No.00120. "For development of Adventuurous & cultural activities."	100000	SDO(C) Thanesar
6	U.O.No.PS /MPHE/2017/20 dt. 17.05.2017	Yadav Sabha (Regd.)Mahindergarh (Regd. No. 000YS). "For construction of Library building""	500000	SDO(C) Mahendragarh at Narnaul
7	U.O.No.PS /MPHE/2017/20 dt. 26.05.2017	Dr. B.R. Ambedkar Sabha, Hisar (Regd. No. 121).For the construction of Rooms."	1000000	SDO(C) Hisar
8	U.O.No.PS /MPHE/2017/28 dt. 14.06.2017	Shri Guru Ravidas District 5 7/28 Mahindergarh (Regd. No. HR-012201300 G-II, Distt. 17 Mahindergarh. "For construction of rooms."	500000	SDO(C) Narnaul
9	U.O.No.PS /MPHE/2017/36 dt. 14.06.2017	Dr. B. R. Ambedkar Smarak Samiti, Mahindergarh (Regd. No. 0017 For the construction of Hall & Rooms at Ambedkar Bhawan""	500000	SDO(C) Mahendragarh
10	U.O.No.PS /MPHE/2017/32 dt. 14.06.2017	Haryana, Union of Journalists Rewari Branch. (Regd. No. 32 RTU/IR-11/1992) District Rewari." For purchase of Computers and office Furniture for Rewari office."	300000	SDO(C) Rewari
11	U.O.No.PS /MPHE/2017/40 dt. 14.06.2017	Gram Panchayat Kanwali Block Dahina District Rewari For construction of shed at Shamshan Ghat in villaged Kanwali of various castes."	800000	BDPO Dahina , Distt. Rewari
12	U.O.No.PS /MPHE/2017/52 dt. 14.06.2017	District Institute of Education & Training Hussainpur Rewari (DIET) Regd. No. 4308, District Rewari. " For purchase of Library books.	250000	SDO(C) Rewari

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
13	U.O.No.PS /MPHE/2017/44 dt. 14.06.2017	Hindu Shiksha Samiti, Sanskriti Bhawan Kurukshetra (Haryana)-136118 (Registration No. 00436/13.04.2015), District Kurukshetra. "For construction of rooms in Ripu Sudan Geeta Vidya Mandir School, Babain, District Kurukshetra."	1100000	SDO(C) Thanesar
14	U.O.No.PS /MPHE/2017/48 dt. 14.06.2017	Dr. B. R. Ambedkar Dalit Samaj Kalyan Samiti V.P.O. Misa District Palwal (Regd. No. 01415/2017). "For Construction of rooms	500000	SDO(C) Palwal
15	U.O.No.PS/MPHE/2017/56 dt. 27.06.2017	The Secretary. Paralympic Committee. Haryana, House No.720. Sector-03. Ballabgarh, Faridabad (Regd. No.194). "For purchase of sports items."	300000	SDO(c) Ballabgarh
16	U.O.No.PS/MPHE/2017/60 dt. 27.06.2017	Sub Divisional Engineer. Dakshin Haryana Bijli Vitran Nigam, Bawal District Rewari. "For material to provide Domestic Electricity supply in village Bolni Ki Dhani, Block Bawal District Rewari."	110000	SDO(c) Bawal
17	U.O.No.PS/MPHE/2017/65 dt. 27.06.2017	Gram Panchayat, Alawalpur, Block & District Rewari, Haryana. "For Construction of street from main road to H/o Sh. Jagan Gawaria."	500000	BDPO Rewari
18	U.O.No.PS/MPHE/2017/69 dt. 27.06.2017	Gram Panchayat, Rajgarh, Block Bawal, District Rewari. Haryana. "For Construction of street from Panchayat Ghar to H/o Madan Chauhan.	600000	BDPO Palwal
19	U.O.No.PS/MPHE/2017/73 dt. 27.06.2017	Sub Divisional Engineer, Dakshin Haryana Bijli Vitran Nigam, Bawal District Rewari. "For material to provide Domestic Electricity supply in village Garhi Ki Dhani, Block Bawal District Rewari."	89000	SDO(c) bawal
20	U.O.No.PS/MPHE/2017/77 dt. 27.06.2017	Smt. Sunita Devi Late Sh. Ramautar, Village- Khandora, Block Bawal District Rewari, Haryana. "For financial assistance Education of Children being a poor widow." for Education of Children being a poor widow	100000	SDO(c) bawal
21	U.O.No.PS/MPHE/2017/81 dt. 27.06.2017	Maharaja Agrasen Education Society Kali Mata Road Rewari-123401(Haryana) (Regd. No. 196 Dated 23.04.1999), District Rewari. "For construction of rooms in Maharaja Agrasen Public School, Rewari."	500000	SDO(c) Rewari
22	U.O.No.PS/MPHE/2017/90 dt. 27.06.2017	Gram Panchayat, Shahpur. Block Bawal District Rewari. "For construction of street from H/o Sh. Suraj Bhan to H/o Sh. Om Singh."	350000	BDPO Bawal
23	U.O.No.PS/MPHE/2017/94 dt. 27.06.2017	Gram Panchayat, Rajiaka, Block Khol, District Rewari, Haryana. "For construction of Firni/street."	600000	BDPO Khol

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
24	U.O.No.PS/MPHE/2017/98 dt. 27.06.2017	Gram Panchayat, Goliyaka, Block Khol, District Rewari, Haryana. "For construction of Firni/street."	600000	BDPO Khol
25	U.O.No.PS/MPHE/2017/102 dt. 27.06.2017	Gram Panchayat. Nangli Godha, Block and District Rewari, Haryana. "For construction of Firni/street."	600000	BDPO Rewari
26	U.O.No.PS/MPHE/2017/86 dt. 27.06.2017	Gram Panchayat, Fazilpur, Tehsil Narnaul, Distt. Mohindergarh, Haryana. "For construction of development	2100000	BDPO Narnaul
27	U.O.No.PS/MPHE/2017/106 dt. 27.06.2017	Gram Panchayat, Narsinghpur Garhi, Block 2017 Bawal, District Rewari. "For construction of streets."	500000	BDPO Bawal
28	U.O.No.PS/MPHE/2017/110 dt. 27.06.2017	Gram Panchayat, Chimanawas, Block Khol, District Rewari. "For construction of streets."	1500000	BDPO Khol
29	U.O.No.PS/MPHE/2017/114 dt. 27.06.2017	Gram Panchayat, Khor, Block Khol, District Rewari. "For construction of streets."	1500000	BDPO Khol
30	U.O.No.PS/MPHE/2017/118 dt. 27.06.2017	Gram Panchayat, Kolana, Block Khol, District Rewari. "For Boundary wall of Panchayat Ghar and Sports ground."	1500000	BDPO Khol
31	U.O.No.PS /MPHE/2017/122 dt. 29.09.2017	Gram Panchayat, Dhamlawas, Block Khol. District Rewari. "For const. of Firni from H/o Subedar Om Parkash to H/o Deen Dayal."	1000000	do
32	U.O.No.PS /MPHE/2017/126 dt. 29.09.2017	Gram Panchayat, Hussainpur, Block and District Rewari. "For Boundary wall of pond."	400000	BDPO Rewari
33	U.O.No.PS /MPHE/2017/130 dt. 12.10.2017	Genius Sanskritik Sanstha, District Rewari. (Regd. No. 19/2006-2007). "For the development of cultural activities."	100000	SDO(C) Rewari
34	U.O.No.PS /MPHE/2017/134 dt. 09.11.2017	Jain Public School, Rewari, Haryana Affiliation o. \$30144(CBSE), Distt. Rewari." For construction of Hall."	500000	SDO(C) Rewari
35	U.O.No.PS /MPHE/2017/138 dt. 23.11.2017	Yuvak Mandal, V.P.O. Balwari, Block Khol, District Rewari (Regd. No.638). "For purchase of Gym items to promote sports activities."	200000	SDO(C) Rewari
36	U.O.No.PS /MPHE/2017/142 dt. 23.11.2017	Baba Bishandass Charitable Trust, Nandmpur Bas Block and District Rewari. "For construction of Baramada/Rooms for public use."	1700000	SDO(C) Rewari
37	U.O.No.PS /MPHE/2017/146 dt. 23.11.2017	Dr. Bhim Rao Ambedkarwa Samiti, Nangal Shahbazpur, Block Bawal, Distt. Rewari. "For Boundary wall of Ambedkar Park."	500000	SDO(C) Bawal
38	U.O.No.PS /MPHE/2017/150 dt. 23.11.2017	Nandeshwar Gaushala, hala, Block Bawal, Distt. Rewari Regd. .HR/017/01005/2017."For const. of Cow Sheds and purchase of fodder."	1100000	SDO(C) Bawal
39	U.O.No.PS /MPHE/2017/154 dt. 23.11.2017	Gram Panchayat, Gothra, Block Khol, District Rewari. "For Boundary wall of pond (Rs.2.00 lac) and for Water Coolers (Rs.1.00 lac) at Gram Sachivalaya. Gothra."	300000	BDPO Khol

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
40	U.O.No.PS /MPHE/2017/158 dt. 23.11.2017	Government College for Women, Pali, Block Khol, District Rewari. "For repair/whitewash of building of	200000	SDO(C) Rewari
41	U.O.No.PS /MPHE/2017/162 dt. 23.11.2017	Sankuntlam Sangeet and Natya Sanstha Rewari (Regd. No.635/1991). "For purchase of music system & instruments for development of cultural activities."	200000	SDO(C) Rewari
42	U.O.No.PS /MPHE/2017/166 dt. 23.11.2017	Rewari District Badminton Association, Rewari, (Regd. No.00067/2013). "For development of sports activities."	200000	SDO(C) Rewari
43	U.O.No.PS /MPHE/2017/170 dt. 30.11.2017	The Founder, Gurugram First Foundation, D-4/29, Ground Floor, DLF, Phase-1, Gurugram-122002 (Regd. No.U93000HR2013NPL049862 of 2013-14). "For awareness of Women & Youths Empowerment, Water Waste Management and Power/Solar Energy Conservation etc."	100000	DO(C) Gurugram
44	U.O.No.PS /MPHE/2017/174 dt. 05.12.2017	Canal Valley Public School, Berli Khurd, District 17 Rewari (Affiliation No.530506 (CBSE). "For development of cultural activities."	200000	SDO(C) Rewari
45	U.O.No.PS /MPHE/2017/178 dt. 05.12.2017	Gram Panchayat, Rajpura Istmurar, Block Khol, 7 District Rewari. "For construction of streets Scheduled Caste Basti."	600000	BDPO Khol
46	U.O.No.PS /MPHE/2017/182 dt. 06.12.2017	Gram Panchayat, Balwari, Block Khol, District Rewari. "For construction of Boundary wall and Shed at Shamshan Ghat in village Balwari."	800000	BDPO Khol
47	U.O.No.PS /MPHE/2017/186 dt. 06.12.2017	Gram Panchayat, Tint, Block Khol, District Rewari, "For pavement of Firni."	1000000	BDPO Khol
48	U.O.No.PS /MPHE/2017/190 dt. 06.12.2017	Gram Panchayat, Mamaria Ahir, Block Khol, District Rewari. "For construction of Firni in village Gobindpuri."	1000000	BDPO Khol
49	U.O.No.PS/MPHE 198 dt.12.12.2017	Gram Panchayat, Tankri, Block Bawal, District Rewari. "For construction of Path for Shamshan	1000000	BD&PO Bawal
50	UO.No PS/MPHE 194 dt. 12.12.2017	District Council for Child Welfare (Bal Bhawan, 017 Near Sabji Mandi, Nuh) (Regd. No.86/1970-71). "For Child Welfare activities of such like Skilled Development Centers, Day Care Centre. Preparatory Classes, Sunday coaching Classes. Computer Training Centers etc."	500000	SDO (c) Nuh
51	U.O.No.PS/MPHE 202 dt.17.1.2018	Children Home, Aastha Kunj, Rewari, near Civil Hospital, Rewari. "For construction/ maintenance of bathrooms and fencing of	500000	SDO (C) Rewari
52	U.O.No.PS/MPHE 206 dt.17.1.2018	Panchnand Samarak Trust, Kothi No.7, Sector-7, Kurukshetra (Regd. No.2053). "For construction of Sahid Samark at Kurukshetra." Page 4 of 12	1100000	SDO (C) Thanesar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
53	U.O.No.PS/MPHE 215 dt.13.2.2018	Gram Panchayat Dhamlawas, Block Khol, Distt Rewari. "For const. of SC Chaupal."	800000	BDPO Khol
54	U.O.No.PS/MPHE 219 dt.13.2.2018	Gram Panchayat Sundroj. Block Khol, Distt. Rewari. "For const. of SC Chaupal."	800000	BDPO Khol
55	U.O.No.PS/MPHE 223 dt.13.2.2018	Gram Panchayat Mayan, Block Khol, Distt. Rewari. "For const. of SC Chaupal."	800000	BDPO Khol
56	U.O.No.PS/MPHE 227 dt.13.2.2018	Gram Panchayat Nandha, Block Khol, Distt. Rewari. For const. of SC Chaupal.	800000	BDPO Khol
57	U.O.No.PS/MPHE 231 dt.13.2.2018	Gram Panchayat Mamaria Ahir, Block Khol, Distt. Rewari. "For completion of SC Chaupal."	300000	BDPO Khol
58	U.O.No.PS/MPHE 235 dt.13.2.2018	Gram Panchayat Bhandor, Block Khol, Distt. Rewari. "For completion of SC Chaupal."	200000	BDPO Khol
59	U.O.No.PS/MPHE 239dt.13.2.2018	Gram Panchayat Mamaria Aasampur, Block Khol, Distt. Rewari. "For const. of SC Chaupal."	600000	BDPO Khol
60	U.O.No.PS/MPHE 247 dt.13.2.2018	Gram Panchayat Kolana. Block Khol. Distt. Rewari. "For boundary wall of SC Chaupal."	300000	BDPO Khol
61	U.O.No.PS/MPHE 251 dt.13.2.2018	Gram Panchayat Manethi. Block Khol, Distt. Rewari. "For boundary wall of SC Chaupal."	500000	BDPO Khol
62	U.O.No.PS/MPHE 255 dt.13.2.2018	Gram Panchayat Pragpura. Block Bawal, Distt. Rewari. "For const. of SC Chaupal."	800000	BDPO Balwal
63	U.O.No.PS/MPHE 259 dt.13.2.2018	Gram Panchayat Panchor, Block Bawal, Distt. Rewari. "For completion of SC Chaupal."	400000	BDPO Balwal
64	U.O.No.PS/MPHE 263 dt.13.2.2018	Gram Panchayat Sulkha, Block Bawal, Distt. Rewari. "For boundary wall of Shamshan Ghat."	500000	BDPO Balwal
65	U.O.No.PS/MPHE 268 dt.13.2.2018	Gram Panchayat Alawalpur, Block Bawal, Distt. Rewari. "For construction of SC Chaupal."	1000000	BDPO Balwal
66	U.O.No.PS/MPHE 272 dt.13.2.2018	Gram Panchayat Pali, Block Khol, Distt. Rewari. For construction of Galli in SC Basti.	500000	BDPO Khol
67	U.O.No.PS/MPHE 276 dt.13.2.2018	Gram Panchayat Punsika. Block Khol, Distt. Rewari. "For construction of Galli in SC Basti."	500000	BDPO Khol
68	U.O.No.PS/MPHE 280 dt.13.2.2018	Gram Panchayat Saban. Block Bawal, Distt. Rewari. "For construction of SC Chaupal."	1000000	BDPO Balwal
69	U.O.No.PS/MPHE 284 dt.13.2.2018	Swami Deeptanand Kanya Gurukul. Ghirai. Tehsil Hansi, Distt. Hisar. "For completion of building."	1100000	SDO (C) Hansi
70	U.O.No.PS/MPHE 288 dt.21.02.2018	Para Sports Association of Haryana. Affiliated to Paralympics Committee of India (Recognized by Govt. of India(affiliated to Haryana Olympic Association. Office 720, Sector-3. Faridabad. "For arrangement for hosting of 18th National Paralympic Athletics Championship at	2000000	SDO (C) Faridabad

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
71	U.O.No.Secy. MPHE/2018/243 dt.13.02.2018	Gram Panchayat, Ahrod, Block Khol, District Rewari. "For construction of rasta in SC basti."	700000	BDPO Khol
72	U.O.No.Secy. MPHE/2018/292 dt.28.02.2018	Gram Panchayat, Alawalpur, Block & District Rewari, Haryana. "For construction of street from main road to H/o Sh. Jagan Gawaria."	250000	BDPO Rewari
73	U.O.No.Secy. MPHE/2018/296 dt.12.03.2018	Gou Suraksha Samiti, Mamaria Asampur, Block Khol, District Rewari, (Regd. HR/017/00970). "For construction of Cow sheds, flooring tile water tank and purchase of fodder in Gopal Krishan Gaushal, Mamaria Asampur, Block Khol, District Rewari."	1100000	SDO (c) Rewari
74	U.O.No.Secy. MPHE/2018/299 dt.12.03.2018	Gram Panchayat, Badhrana, Block Bawal, District Rewari, Haryana. "For construction of streets."	1000000	BDPO Bawal
75	U.O.No.Secy. MPHE/2018/303 dt.12.03.2018	Gram Panchayat, Bagthala, Block Bawal, District Rewari, Haryana. "For construction of Jangra Chaupal."	1000000	BDPO Bawal
76	U.O.No.Secy. MPHE/2018/307 dt.12.03.2018	Gram Panchayat, Kharkhari, Block Bawal, District Rewari, Haryana. "For construction of Firni H/o Sh. Mukesh Pandit to H/o Sh. Maharam."	1000000	BDPO Bawal
77	U.O.No.Secy. MPHE/2018/311 dt.12.03.2018	Gram Panchayat, Mayan, (Nangla) Block Khol, District Rewari, Haryana. "For construction of SC Chaupal in village Nangla."	800000	BDPO Khol
78	U.O.No.Secy. MPHE/2018/315 dt.12.03.2018	Gram Panchayat, Tihara, Block Bawal, District Rewari, Haryana. "For completion of SC Chaupal."	400000	BDPO Bawal
79	U.O.No.Secy. MPHE/2018/319 dt.12.03.2018	Gram Panchayat, Punsika, Block Klol, District Rewari, Haryana. "For repair of OBC Dharamshala."	500000	BDPO Khol
80	U.O.No.Secy. MPHE/2018/323 dt.12.03.2018	Sub Divisional Engineer, Dakshin Haryana Bijli Vitran Nigam, Dharuhera District Rewari. "For material to provide domestic electricity supply in village Jarthal ki Dhani, Block Bawal District Rewari."	2180000	SDO(C) bawal
81	U.O.No.Secy. MPHE/2018/333 dt.12.03.2018	Gram Panchayat, Narsinghpur Garhi, Block Bawal, District Rewari, Haryana. "For construction of street from H/o Sh. Suraj Bhan to Panchayati Shop."	200000	SDO(C) bawal
82	U.O.No.Secy. MPHE/2018/337 dt.12.03.2018	Gram Panchayat, Pragpura, Block Bawal, District Rewari. "For construction of street from H/o Sh. Bir Singh to H/o Sh. Sheoraj."	260000	BDPO Bawal
83	U.O.No.Secy. MPHE/2018/341dt.12.03.2018	Gram Panchayat, Khol, Block Khol, District Rewari. "For construction of street from H/o Sh. Shiv Naryan Bajarla Ex Sarpanch to H/o Sh. Ram SwaroopBhora."	211000	BDPO Khol
84	U.O.No.Secy. MPHE/2018/329 dt.12.03.2018	Vaish Education Society, Charkhi Dadri, Haryana, (Regd. No. VES/2018/580-81). "For development of Cultural activities."	100000	SDO (c) Charkhi Dadri

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Allocation of Discretionary Grants sanctioned by Sh.Manohar Lal, Chief Minister, Haryana, Chandigarh for the financial year 2017-18.				
Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.CMH-1 GA/2017/3713 dt.24.04.2017	Shri Krishan Balgopal Gaushala, Bihali, Block Ateli, Distt.-Mahendergarh. "For construction of Godown for Cattle Feed, Shed, Boundary Wall	10,00,000/-	SDO (C), Narnaul.
2	U.O.No.CMH-1 GA/2017/3713 dt.24.04.2017	Shri Sharinayee Nath Gaushala, Sumesar Tirth, V&PO Kheri (Kanti), Distt.-Mahendergarh. "For construction of Godown for Cattle Feed."	5,00,000/-	-do-
3.	U.O.No.CMH-1 GA/2017/3719 dt.24.04.2017	Gram Panchayat Kandela, Distt.-Jind. "For construction of Chabutra of Kandela Khap."	11,00,000/-	SDO(C) Jind.
4	U.O.No.CMH-1 GA/2017/3759 dt.26.04.2017	Gurukul Inderprastha, Aryanagar (Sarai Khawaja), Faridabad. "For construction of Water Tank and repair of Gurukul building."	21,00,000/-	SDO(C) Faridabad.
5	U.O.No.CMH-1 GA/2017/3764 dt.26.04.2017	Punjabi Welfare Society (Regn. No. 00775), Punjabi Dharamshala Julana, Distt. Jind. "For construction of Punjabi Dharamshala at Julana.	11,00,000/-	SDO (C), Jind.
6	U.O.No.CMH-1 GA/2017/3806 dt.27.04.2017	Shri Vishavkarma Charitable Trust (Regd.), Uklana Mandi, Distt. Hisar. "For fixing of windows, doors in Vishavkarma Bhawan and	4,00,000/-	SDO (C), Barwala.
7	U.O.No.CMH-1 GA/2017/3806 dt.27.04.2017	Dr. Bhimrao Ambedkar Kalyankari Sabha (Regd) Vill. Surewala, Distt. Hisar. "For construction of Hall Room in Dr. Bhimrao Ambedkar Bhawan."	3,00,000/-	-do-
8.	U.O.No.CMH-1 GA/2017/3806 dt.27.04.2017	Punjabi Welfare Association (Regd.), Uklana Mandi, Distt. Hisar. "For fixing of windows, doors in Hall of Punjabi Bhawan and furnishing	5,00,000/-	-do-
9.	U.O.No.CMH-1 GA/2017/3806 dt.27.04.2017	Baba Gaibisahab Dharamshala (Regd.), Vill. Kinala, Distt. Hisar. "For construction of Hall Room in Baba Gaibisahab Dharamshala."	4,00,000/-	-do-
10.	U.O.No.CMH-1 GA/2017/3806 dt.27.04.2017	Sainsabha (Regd.), Uklana Mandi, Distt. Hisar. "For construction of Hall Room and Gate in Sainsabha Bhawan."	3,00,000/-	-do-
11.	U.O.No.CMH-1 GA/2017/3806 dt.27.04.2017	Jai Baba Naya Nath Somwar Nath Kundi Talab Committee (Regd.), Litani, Distt. Hisar. "For construction of Boundary Wall of the Talab and	5,00,000/-	-do-
12.	U.O.No.CMH-1 GA/2017/3806 dt.27.04.2017	B. C. Chaupal Vill. Chamarkhera, Distt. Hisar. "For construction of Room in Vishavkarma Chaupal and Boundary Wall."	3,00,000/-	-do-
13.	U.O.No.CMH-1 GA/2017/3806 dt.27.04.2017	Arya Arogya Yog Abhyas Kendra, Bithmara (Regd.), Distt. Hisar. "For construction of Rooms in Swami Dayanand Hall."	5,00,000/-	-do-
14.	U.O.No.CMH-1 GA/2017/3806 dt.27.04.2017	Guru Ravidass Sabha Vill. Budhakhera (Regd.), Distt. Hisar. "For construction of Hall Room in Guru Ravidass Bhawan."	4,00,000/-	-do-
15.	U.O.No.CMH-1 GA/2017/3806 dt.27.04.2017	Dr. Bhimrao Ambedkar Society Vill. Budhakhera, Distt. Hisar. "For construction of Boundary Wall of the Society."	2,00,000/-	-do-
16.	U.O.No.CMH-1 GA/2017/3806 dt.27.04.2017	Bhartiya Balmiki Dharam Samaj Ward No. 8, Uklana, Distt. Hisar. "For fixing of windows, doors in Bhagwan Balmiki Bhawan and	3,00,000/-	-do-
17.	U.O.No.CMH-1 GA/2017/3806 dt.27.04.2017	Swargdwar Ashram, Parbandhak Committee, Uklana, Distt. Hisar. "For fixing of Interlocking Tiles on Floor in the Cremation Ground, Uklana."	3,00,000/-	-do-
18.	U.O.No.CMH-1 GA/2017/3806 dt.27.04.2017	Panchayati Dharamshala Sewa Sadan, Fatehchand Colony, Uklana, Distt. Hisar. "For construction of Roof of the Panchayati Hall and	4,00,000/-	-do-
19.	U.O.No.CMH-1 GA/2017/3806 dt.27.04.2017	Guru Daksh Kumhar Mahasabha Welfare Society Uklana, Distt. Hisar. "For Construction of Room in Guru Daksh Bhawan and furnishing of Hall."	4,00,000/-	-do-
20.	U.O.No.CMH-1 GA/2017/4276 dt.09.05.2017	Shree Gaushala Khidwali, Distt. Rohtak. "For purchase of fodder and repair of godown."	21,00,000/-	SDO (C), Rohtak.
21	U.O.No.CMH-1 GA/2017/4284 dt.09.05.2017	Bhagwan Valmiki Siksha Parchar Samiti (Regn. No. 68/2011-12), Vill. Sirasgarh, Tehsil-Barara, Ambala. "For construction of Balmiki Bhawan at	16,00,000/-	SDO (C), Barara.
22	U.O.No.CMH-1 GA/2017/4597 dt.18.05.2017	Smt. Devinder Kaur, #239, Vill. Saketari, Distt.-Panchkula. "To compensate Smt. Devinder Kaur due to the brutal murder of her only earning son."	5,00,000/-	SDO (C), Panchkula.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
23	U.O.No.CMH-1 GA/2017/4652 dt.19.05.2017	Shri Durga Mahila Mahavidyalaya, Tohana, Distt.-Fatehabad. “For purchase of library books & furniture and construction of rooms &	10,00,000/-	SDO (C), Tohana.
24	U.O.No.CMH-1 GA/2017/4652 dt.19.05.2017	Baba Shyampuri Adarsh Gaushala (Regd.), Vill.-Dharsul, Distt.-Fatehabad. “For construction of tin Shed.”	11,00,000/-	-do-
25.	U.O.No.CMH-1 GA/2017/4740 dt.22.05.2017	Rajiv Gandhi Mahavidyalaya Uchana, Distt. Jind. “For installation of Air Conditioning System in Auditorium of the Mahavidyalaya.”	51,00,000/-	SDO (C), Uchana.
26	U.O.No.CMH-1 GA/2017/4740 dt.22.05.2017	Gopal Vidya Mandir Jind, Distt. Jind. “For construction of Rooms in the School.”	21,00,000/-	SDO (C), Jind.
27	U.O.No.CMH-1 GA/2017/4758 dt.22.05.2017	RWA Ashok Vihar Phase-III, West, Gurugram, (HR/018/2016/02792). “i) For organizing Health Camps. ii) For distribution of clothes to the poor. iii) For Tree plantation for Environmental protection. iv) For sports and cultural activities.”	25,00,000/-	SDO (C), Gurugram.
28	U.O.No.CMH-1 GA/2017/4758 dt.22.05.2017	Jal-Vayu Sanrakshan Samiti, H. No. 229, Vill. Sarhaul, Gurugram, (DR/GGN/49/2012-13). “i) For Tree plantation. ii) For organizing seminars for awareness of Environmental protection.”	21,00,000/-	-do-
29.	U.O.No.CMH-1 GA/2017/4758 dt.22.05.2017	Ashok Vihar Phase-3 (East) Development Committee, Gurugram, (DR/GGN/126/2011-12). “ i) For organizing Health Camps. ii) For distribution of clothes to the poor. iii) For Tree plantation for Environmental protection. iv) For sports and cultural activities.”	21,00,000/-	-do-
30.	U.O.No.CMH-1 GA/2017/4758 dt.22.05.2017	Northern Ashok Vihar, Phase-III (Extn.), RWA, Gurugram, (HR/018/00265). “i) For organizing Health Camps. ii) For distribution of clothes to the poor. iii) For Tree plantation for Environmental protection. iv) For sports and cultural activities.”	15,00,000/-	-do-
31.	U.O.No.CMH-1 GA/2017/4758 dt.22.05.2017	Gali No.5, Rajiv Nagar Residents Welfare Association, Shitla Mata Road, Gurugram, (HR/018/2013/01029). “i) For organizing Health Camps. ii) For distribution of clothes to the poor. iii) For Tree plantation for Environmental protection. iv) For sports and cultural activities.”	11,00,000/-	SDO (C), Gurugram.
32	U.O.No.CMH-1 GA/2017/5048 dt.02.06.2017	Bhartiya Valmiki Aadi Dharam Samaj (Regn. No. 2823), Sangeeteshwer Bhagwan Valmiki Brmahalya, Gandhi Nagar, Kurukshetra. “For	5,51,000/-	SDO (C), Thanesar.
33	U.O.No.CMH-1 GA/2017/5048 dt.02.06.2017	Gram Panchayat, Mathana, Distt.-Kurukshetra. “For construction of Hall Room & Toilet in Balmiki Choupal.”	9,37,000/-	SDO (C), Thanesar.
34	U.O.No.CMH-1 GA/2017/5053 dt.02.06.2017	Blind Cricket Association (Regn. No. S/1154), 203, Abhey Pur Village, Panchkula. “For promotion of Sports activities.”	1,00,000/-	SDO (C), Panchkula.
35	U.O.No.CMH-1 GA/2017/5201 dt.07.06.2017	Haryana Kala Parishad, SCO No. 29, First Floor, Sector 7C, Madhya Marg, Chandigarh. “For promotion of cultural activities.”	50,000/-	SDO (C), Panchkula.
36	U.O.No.CMH-1 GA/2017/5221 dt.08.06.2017	Sh. Sanjay Saini S/o Sh. Rattan Singh, # 1519/20, Sainipura, Rohtak. “For financial assistance to Shri Sanjay Saini for preparation of	1,00,000/-	SDO (C), Rohtak.
37	U.O.No.CMH-1 GA/2017/5466 dt.20.06.2017	Shree Krishan Gopal Gaushala, Nissing, Distt.-Karnal. “For construction of Shed.”	5,00,000/-	SDO (C), Karnal.
38	U.O.No.CMH-1 GA/2017/5668	C-Block Habitat, Resident Welfare Association, C-103, Gali No.C/3, Rajiv Nagar West, Gurugram, (HR/018/2014/01578)	20,00,000/-	SDO (C), Gurugram.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.30.06.2017	“i) For organizing Health Camps.		
		ii) For distribution of clothes to the poor.		
		iii) For Tree plantation for Environmental protection.		
		iv) For sports and cultural activities.”		
39	U.O.No.CMH-1 GA/2017/5668	Kasturi Devi Social Environment & Child Women Welfare Society, H. No. C80, Surya Vihar, Main Road, Behind Sector-4, Gurugram (HR/018/2017/02997).	20,00,000/-	SDO (C), Gurugram.
	dt.30.06.2017	“i) For organizing Health Camps.		
		ii) For distribution of clothes to the poor.		
		iii) For Tree plantation for Environmental protection.		
		iv) For sports and cultural activities.”		
40	U.O.No.CMH-1 GA/2017/5668	Haryana Pradesh Vaish Mahasammelan, Plot No. 3, Opposite Pooja Marble, Sheetla Mata Road, Gurugram,	35,00,000/-	SDO (C), Gurugram.
	dt.30.06.2017	(HR/018/2017/03003).		
		“i) For organizing Health Camps.		
		ii) For distribution of clothes to the poor.		
		iii) For Tree plantation for Environmental protection.		
		iv) For sports and cultural activities.”		
41	U.O.No.CMH-1 GA/2017/5668	Laxman Vihar Social Environment & Development Resident Society, H. No. 1310/29, Near Bal Bharti School, Laxman Vihar, Phase-I, Gurugram, (HR/018/2017/02996).	15,00,000/-	SDO (C), Gurugram.
	dt.30.06.2017	“i) For organizing Health Camps.		
		ii) For distribution of clothes to the poor.		
		iii) For Tree plantation for Environmental protection.		
		iv) For sports and cultural activities.”		
42	U.O.No.CMH-1 GA/2017/5668	Manthan Jan Seva Samiti, Haryana C/102, Rajiv Nagar West, Gurugram, (DR/GGN-197).	10,00,000/-	SDO (C), Gurugram.
	dt.30.06.2017	“i) For organizing Health Camps.		
		ii) For distribution of clothes to the poor.		
		iii) For Tree plantation for Environmental protection.		
		iv) For sports and cultural activities.”		
43	U.O.No.CMH-1 GA/2017/5669	Shri L. N. Hindu College, Rohtak. “For renovation/beautification of Auditorium, Sound System, Electrification, False Ceiling, Seating	51,00,000/-	SDO (C), Rohtak.
	dt.30.06.2017			
44	U.O.No.CMH-1 GA/2017/5670	Smt. Neelam Srivastava W/o Late Sh. Jitendra Kumar Srivastava, 368E/1E, Karbala Bhaniganj, Near Jain Mandir, Allahabad, U.P. “To	5,00,000/-	Under Secretary CM Cell-II
	dt.30.06.2017			
45	U.O.No.CMH-1 GA/2017/5742	Sri Guru Ravidass Sabha (Regd.) Panchkula, Sri Guru Ravidass Bhawan, Sector 15, Panchkula.	3,00,000/-	SDO (C), Panchkula.
	dt.03.07.2017	“For repair/upkeep of Sri Ravidass Bhawan		
46	U.O.No.CMH-1 GA/2017/5779	Gram Panchayat Kalsana, Block Shahabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	3,00,000/-	SDO (C), Shahabad.
	dt.04.07.2017			
47	U.O.No.CMH-1 GA/2017/5779	Gram Panchayat Dhakala, Block Shahabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	2,92,000/-	SDO (C), Shahabad.
	dt.04.07.2017			
48	U.O.No.CMH-1 GA/2017/5779	Gram Panchayat Jainpur, Block Shahabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	3,00,000/-	SDO (C), Shahabad.
	dt.04.07.2017			
49	U.O.No.CMH-1 GA/2017/5779	Gram Panchayat Kathwa, Block Shahabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	1,80,000/-	SDO (C), Shahabad.
	dt.04.07.2017			
50	U.O.No.CMH-1 GA/2017/5779	Gram Panchayat Bhokar Majra, Block Shahabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	3,00,000/-	SDO (C), Shahabad.
	dt.04.07.2017			
51	U.O.No.CMH-1 GA/2017/5779	Gram Panchayat Dadlu, Block Shahabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	3,00,000/-	SDO (C), Shahabad.
	dt.04.07.2017			
52	U.O.No.CMH-1 GA/2017/5779	Gram Panchayat Teora/Teori, Block Shahabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of	2,50,000/-	SDO (C), Shahabad.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.04.07.2017	waste water.”		
53	U.O.No.CMH-1 GA/2017/5779 dt.04.07.2017	Gram Panchayat Charuni Jattan, Block Shahabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	2,94,300/-	SDO (C), Shahabad.
54	U.O.No.CMH-1 GA/2017/5779 dt.04.07.2017	Gram Panchayat Bibipur, Block Shahabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	2,92,000/-	SDO (C), Shahabad.
55	U.O.No.CMH-1 GA/2017/5779 dt.04.07.2017	Gram Panchayat Mohanpur, Block Shahabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	2,92,000/-	SDO (C), Shahabad.
56	U.O.No.CMH-1 GA/2017/5779 dt.04.07.2017	Gram Panchayat Thaska Ali, Block Shahabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	3,00,000/-	SDO (C), Shahabad.
57	U.O.No.CMH-1 GA/2017/5779 dt.04.07.2017	Gram Panchayat Buhawa, Block Babain, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	3,00,000/-	SDO (C), Shahabad.
58	U.O.No.CMH-1 GA/2017/5779 dt.04.07.2017	Gram Panchayat Dhola Majra, Block Shahabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	3,00,000/-	SDO (C), Shahabad.
59	U.O.No.CMH-1 GA/2017/5779 dt.04.07.2017	Gram Panchayat Damli, Block Shahabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	2,50,000/-	SDO (C), Shahabad.
60	U.O.No.CMH-1 GA/2017/5779 dt.04.07.2017	Gram Panchayat Bijarpur, Block Shahabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	1,25,000/-	SDO (C), Shahabad.
61	U.O.No.CMH-1 GA/2017/5779 dt.04.07.2017	Gram Panchayat Goripur/Boripur, Block Shahabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	1,50,000/-	SDO (C), Shahabad.
62	U.O.No.CMH-1 GA/2017/5798 dt.04.07.2017	Gram Panchayat Tharouli, Block-Ismailabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	1,50,000/-	SDO (C), Pehowa.
63	U.O.No.CMH-1 GA/2017/5798 dt.04.07.2017	Gram Panchayat Gorkha, Block Ismailabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	3,00,000/-	SDO (C), Pehowa.
64	U.O.No.CMH-1 GA/2017/5798 dt.04.07.2017	Gram Panchayat Shantinagar Kurdi, Block Ismailabad, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	2,00,000/-	SDO (C), Pehowa.
65	U.O.No.CMH-1 GA/2017/5798 dt.04.07.2017	Gram Panchayat Dhirpur, Block Thanesar, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	3,00,000/-	SDO (C), Thanesar.
66	U.O.No.CMH-1 GA/2017/5798 dt.04.07.2017	Gram Panchayat Chibba, Block Thanesar, Distt. Kurukshetra. “For Laying of Pipe line for Disposal of waste water.”	2,00,000/-	SDO (C), Thanesar.
67	U.O.No.CMH-1 GA/2017/5951 dt.11.07.2017	Jain Pragatisheel Sangh Haryana (Regd.), Jain Bhawan, Sector 15, Panchkula. “For construction work in Jain Bhawan Complex.”	1,25,000/-	SDO (C), Panchkula.
68	U.O.No.CMH-1 GA/2017/6061 dt.20.07.2017	Shri Krishan Kripa Gaushala Samiti (Regd.) Pehowa, Gaushala Road, Gaucharand, Pehowa, Distt.-Kurukshetra. “For construction of Shed,	11,00,000/-	SDO (C), Pehowa.
69	U.O.No.CMH-1 GA/2017/6061 dt.20.07.2017	Gau Sewa Samiti, Ram Nagar, Ismailabad, Distt.-Kurukshetra. “For construction of Shed and Godown for grass.”	5,00,000/-	SDO (C), Pehowa.
70	U.O.No.CMH-1 GA/2017/6567 dt.07.08.2017	Brahaman Sabha, Near D.G. Khan School, Bhagwan Parshuram Road, Palwal. “For construction of Building for general public use.”	21,00,000/-	SDO (C), Palwal.
71	U.O.No.CMH-1 GA/2017/6567 dt.07.08.2017	Shaheed Mahilal Samarak Samiti (Baghel Samaj), Parkash Vihar, Palwal. “For construction of Community Centre for general public use.”	21,00,000/-	SDO (C), Palwal.
72	U.O.No.CMH-1 GA/2017/6567 dt.07.08.2017	Gram Panchayat Banchari, Distt. Palwal. “For construction of Community Centre at Dauji Road, Near Dauji Mandir.”	5,00,000/-	SDO (C), Hodal.
73	U.O.No.CMH-1 GA/2017/6567 dt.07.08.2017	Krishan Gopal Gaushala Sewa Samiti, Aurangabad, (Regn. No. 309), Distt. Palwal. “For construction of Shed.”	11,00,000/-	SDO (C), Hodal.
74	U.O.No.CMH-1 GA/2017/6575 dt.07.08.2017	Rajkul Sanskritik Sansthan, Maharana Partap Bhawan, Sec-8, Faridabad. “For construction of Building for general public use.”	11,00,000/-	SDO (C), Faridabad.
75	U.O.No.CMH-1 GA/2017/6575	Parvatiya Bandhu Samaj (Regd.) MCF 401/B, Bhagat Singh Colony, Ballabhgarh, Distt.	10,00,000/-	SDO (C), Ballabhgarh.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.07.08.2017	Faridabad. "For construction of Building for		
76	U.O.No.CMH-1 GA/2017/6575 dt.07.08.2017	Rotary Blood Bank Charitable Trust, Plot No. 2, Sector-9, Faridabad. "For purchase of Equipments."	11,00,000/-	SDO (C), Faridabad.
77	U.O.No.CMH-1 GA/2017/6575 dt.07.08.2017	Yadav Dharamshala, Faridabad, Sector-16, Faridabad. "For construction of Community Centre for General Public use."	11,00,000/-	SDO (C), Faridabad.
78	U.O.No.CMH-1 GA/2017/6575 dt.07.08.2017	Shri Sanatan Dharam Mahavir Dal (Regd), Neighborhood-2, New Township, Faridabad. "For construction of Dharamshala for General	5,00,000/-	SDO (C), Faridabad.
79	U.O.No.CMH-1 GA/2017/6624 dt.10.08.2017	Smt. Santosh W/o Sh. Mange Ram, Rajput Pana Khandyan, VPO Khark Kalan, Distt.-Bhiwani. "For repair of house being a poor."	1,00,000/-	SDO (C), Bhiwani.
80	U.O.No.CMH-1 GA/2017/6624 dt.10.08.2017	Smt. Om Pati W/o Sh. Mange Ram, Balmiki Pana Khandian, VPO Kharak Kalan, Distt.-Bhiwani. "For repair of house being a poor."	1,00,000/-	SDO (C), Bhiwani.
81	U.O.No.CMH-1 GA/2017/7001 dt.29.08.2017	Dera Baba Bhuman Shah Village Sangar Saristan, Distt.-Sirsa. "For construction of Dharamshala & Gaushala Shed."	21,00,000/-	SDO (C), Sirsa.
82	U.O.No.CMH-1 GA/2017/7006 dt.29.08.2017	Dutt Gorakh Gau Sewa Samiti (Regd.) Thana, Vill. Thana, Block Pehowa, Distt.-Kurukshetra. "For arrangement of fodder."	2,00,000/-	SDO (C), Pehowa.
83	U.O.No.CMH-1 GA/2017/7006 dt.29.08.2017	Prabandhak Committee, Kamboj Dharamshala, Kurukshetra, Plot No. 8, Near Sanihit Sarovar, Thanesar, Kurukshetra. "For construction of	21,00,000/-	SDO (C), Thanesar.
84	U.O.No.CMH-1 GA/2017/7013 dt.29.08.2017	Sh. Anil Kumar S/o Late Sh. Phoolwata, Village Niwajpur, PO Rampur Khadar, Tehsil-Chhachhrauli, Distt.- Yamunanagar. "For	1,00,000/-	SDO (C), Jagadhri.
85	U.O.No.CMH-1 GA/2017/7234 dt.08.09.2017	Sh. Sunny S/o Late Sh. Nand Lal, R/o Kailash Nagar, Thanesar, Distt. Kurukshetra. "For financial assistance for cancer treatment of his	1,00,000/-	SDO (C), Thanesar.
86	U.O.No.CMH-1 GA/2017/7238 dt.08.09.2017	Haryana Brahaman Dharamshala & Chhatrawas, Sannihit Sarovar, Kurukshetra. "For Repair & whitewash of Building."	5,00,000/-	-do-
87.	U.O.No.CMH-1 GA/2017/7238 dt.08.09.2017	Bhagwan Nar Singh Sports Club, Village Barwa, Thanesar, Distt. Kurukshetra. "For purchase of Sports Equipments and Sports activities for youth.	4,00,000/-	-do-
88.	U.O.No.CMH-1 GA/2017/7238 dt.08.09.2017	Shri Vedmata Gayatri Trust, Narkatari Road, Kurukshetra. "For construction of Hall for use of general public."	10,00,000/-	-do-
89.	U.O.No.CMH-1 GA/2017/7238 dt.08.09.2017	Sanskar Bharti, SCO No. 16, Ekta Complex, 1 st Floor, Near Vishal Megamart, Pipli Road, Kurukshetra. "For promotion of Cultural	4,00,000/-	-do-
90.	U.O.No.CMH-1 GA/2017/7238 dt.08.09.2017	Lekh Raj Sevarth Sabha, Old Sabzi Mandi, Thanesar, Distt. Kurukshetra. "For construction of four rooms for use of general public."	8,00,000/-	-do-
91.	U.O.No.CMH-1 GA/2017/7246 dt.08.09.2017	Smt. Jeeto Devi W/o Sh. Bishan Lal R/o Mohan Nagar, Thanesar, Distt. Kurukshetra. "For Financial assistance for treatment of her son	1,00,000/-	-do-
92.	U.O.No.CMH-1 GA/2017/7250 dt.08.09.2017	Sarv Jatiya Dharamshala Vikas Sabha (Regd.), Hakikat Nagar (Ghoghdipur-Munak Road), Karnal. "For construction work of Dharamshala	5,00,000/-	SDO (C), Karnal.
93	U.O.No.CMH-1 GA/2017/7321 dt.13.09.2017	Sh. Satish Kumar Rana S/o Sh. Amar Singh, Vill. Bagpati, Distt. Karnal. "For financial assistance for participation in North India Tournament	1,00,000/-	-do-
94.	U.O.No.CMH-1 GA/2017/7321 dt.13.09.2017	Miss. Sarita D/o Sh. Ashok Rohilla, Basant Vihar, Karnal. "For financial assistance for participation in North India Tournament	1,00,000/-	-do-
95.	U.O.No.CMH-1 GA/2017/7321 dt.13.09.2017	Mr. Aryan S/o Sh. Ashok Kumar, Vill. Bagpati, Distt. Karnal. "For financial assistance for participation in North India Tournament	1,00,000/-	-do-
96.	U.O.No.CMH-1 GA/2017/7327 dt.13.09.2017	Saraswati Vidya Mandir, Mandi Dabwali-125104, District Sirsa (Haryana)."For construction of Hall in Saraswati Vidya Mandir,	21,00,000/-	SDO (C), Dabwali.
97	U.O.No.CMH-1 GA/2017/7616 dt.04.10.2017	Kansar (Thatera) Sanchalan Sangthan (Regn. No. 613), Rewari, Kansar Dharamshala, Mohalla Thateran, Rewari. "For construction of Bhawan	11,00,000/-	SDO (C), Rewari.
98	U.O.No.CMH-1 GA/2017/7621	Jat Dharmarth Sabha, Jind (Regn. No. HR JND 2013/00130) Jat Dharamshala, Urban Estate	21,00,000/-	SDO (C), Jind.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.04.10.2017	Jind. "For renovation and upgradation of Jat		
99	U.O.No.CMH-1 GA/2017/7627 dt.04.10.2017	Shri Guru Ravi Dass Janam Sthan Public Charitable Trust (Regd), Branch Office: Vill. Sirasgarh, Mullana, Distt. Ambala. "For	21,00,000/-	SDO (C), Barara.
100	U.O.No.CMH-1 GA/2017/7632 dt.04.10.2017	Miss Shivani D/o Sh. Shiv Bhushan, Vill. Mohri Jagir, Block Nilokheri, Distt. Karnal. "For financial assistance for purchase of Fencing Sabre Equipment and preparation for the Fencing Sabre Games, being a poor."	50,000/-	
101	U.O.No.CMH-1 GA/2017/7739 dt.13.10.2017	Gram Panchayat Maroda, Block Nagina, Ferozepur Jhirka, Distt.-Nuh. "For construction of Gau Shed in Maharshi Dayanand Arsh	2,00,000/-	
102	U.O.No.CMH-1 GA/2017/7743 dt.13.10.2017	Parvatiya Bandhu Samaj, Bhagat Singh Colony, Ballabgarh (R.No. 750), Distt. Faridabad. "For construction of Dharamshala."	5,00,000/-	
103	U.O.No.CMH-1 GA/2017/7743 dt.13.10.2017	Purvanchal Chhath Pooja Sewa Samiti, Sec-3, 36 Gaj Ballabgarh (R.No. 0029), Distt. Faridabad. "For construction of Chhath Pooja Ghat in Sector-	2,00,000/-	
104	U.O.No.CMH-1 GA/2017/7743 dt.13.10.2017	Sadguru Nanu ji Maharaj Trust, Udasin Sadhu Ashram, Mohna Marg, Ballabgarh (R.No. 1990), Distt. Faridabad. "For construction of Hall in	5,00,000/-	
105	U.O.No.CMH-1 GA/2017/7743 dt.13.10.2017	Provashi Sanstha, Sector-3, Ballabgarh (R.No. HR 019201400893), Distt. Faridabad. "For construction of Rooms in Dharamshala."	4,00,000/-	
106	U.O.No.CMH-1 GA/2017/7743 dt.13.10.2017	Kshatriya Samaj, Ballabgarh, 69/1, Bhu Dutt Colony, Ballabgarh (R.No. HR 0192013000388), Distt. Faridabad. "For construction of	5,00,000/-	
107	U.O.No.CMH-1 GA/2017/7743 dt.13.10.2017	Shree Ayyappa Sewa Samiti, Sector-3, Ballabgarh (R. No. 744), Distt. Faridabad. "For construction of Hall in Dharamshala."	7,00,000/-	
108	U.O.No.CMH-1 GA/2017/7743 dt.13.10.2017	Uttarakhand Bhratri Mandal, Sector-3, Ballabgarh (R.No. HR-019-2015-01275), Distt. Faridabad. "For construction of Rooms in	3,00,000/-	
109	U.O.No.CMH-1 GA/2017/7753 dt.13.10.2017	Sh. Rammehar S/o Sh. Mohar Singh, VPO Bhakli-2, Bhakli Road, Teh. Kosli, Distt. Rewari. "For Financial help due to Cancer Patient being	1,00,000/-	
110	U.O.No.CMH-1 GA/2017/7753 dt.13.10.2017	Sh. Krishan Kumar S/o Sh. Jagdish Singh, VPO Kosli, Mohalla-Nahadia Bazaar, Teh. Kosli, Distt. Rewari. "For Financial help due to Chronic	1,00,000/-	
111	U.O.No.CMH-1 GA/2017/7753 dt.13.10.2017	Smt. Santosh W/o Sh. Satish, VPO Mumtajpur, Distt. Rewari. "For Financial help due to Cancer Patient being very poor."	1,00,000/-	
112	U.O.No.CMH-1 GA/2017/7753 dt.13.10.2017	Sh. Devender Kumar S/o Sh. Ramsawroop, VPO Kosli, Teh. Kosli, Distt. Rewari. "For Financial help due to Cancer Patient being very poor."	1,00,000/-	
113	U.O.No.CMH-1 GA/2017/7753 dt.13.10.2017	Sh. Rahul Kumar S/o Sh. Shyamphool, VPO Jhal, Distt. Rewari. "For Financial help due to Cancer Patient being very poor."	1,00,000/-	
114	U.O.No.CMH-1 GA/2017/7753 dt.13.10.2017	Smt. Sunita W/o Sh. Jagdish, Mumtajpur, Teh. Kosli, Distt. Rewari. "For Financial help due to Cancer Patient being very poor."	1,00,000/-	
115	U.O.No.CMH-1 GA/2017/7753 dt.13.10.2017	Sh. Sultan Singh S/o Sh. Jhuthar Singh, VPO Kosli, Teh. Kosli, Distt. Rewari. "For Financial help due to Cancer Patient being very poor."	1,00,000/-	
116	U.O.No.CMH-1 GA/2017/7753 dt.13.10.2017	Sh. Om Parkash S/o Sh. Sajjan Singh, VPO Juddi, Distt. Rewari. "For Financial help due to Chronic disease Patient being very poor."	1,00,000/-	
117	U.O.No.CMH-1 GA/2017/7753 dt.13.10.2017	Sh. Sonu S/o Sh. Gaje Singh, VPO Dhani Jarawat (Uncha), Distt. Rewari. "For Financial help due to Physically Handicapped being very	50,000/-	
118	U.O.No.CMH-1 GA/2017/7753 dt.13.10.2017	Sh. Ghisa Ram S/o Sh. Lekhram, VPO Juddi, Distt. Rewari. "For Financial help due to Physically Handicapped being very poor."	50,000/-	
119	U.O.No.CMH-1 GA/2017/7767 dt.13.10.2017	Himani D/o Late Sh. Bhim Singh, VPO Buroli, Distt. Rewari. "For Financial help for operation of heart being very poor."	1,00,000/-	
120	U.O.No.CMH-1 GA/2017/7767 dt.13.10.2017	Sh. Inderjit S/o Sh. Dalip, VPO Fatehpuri Tappa Dahina, Distt. Rewari. "For Financial help for death of buffalo being very poor."	60,000/-	

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
121	U.O.No.CMH-1 GA/2017/7767 dt.13.10.2017	Smt. Saroj W/o Late Sh. Dalip Singh, VPO Mandhaiya Khurd, Distt. Rewari. "For Financial help due to death of her husband being very	1,00,000/-	
122	U.O.No.CMH-1 GA/2017/7767 dt.13.10.2017	Sh. Shyam Lal S/o Sh. Lakhana Lal, VPO Jharoda, Distt. Rewari. "For Financial help for construction of house being very poor."	1,00,000/-	
123	U.O.No.CMH-1 GA/2017/7767 dt.13.10.2017	Smt. Suresh Devi W/o Late Sh. Mangal Singh, VPO Khurshid Nagar, Distt. Rewari. "For Financial help for death of her husband due to	1,00,000/-	
124	U.O.No.CMH-1 GA/2017/7767 dt.13.10.2017	Sarpanch, Gram Panchayat, Village Khera Alampur, Block Jatusana, Distt. Rewari. "For construction of street from the house of Madan	2,00,000/-	
125	U.O.No.CMH-1 GA/2017/7767 dt.13.10.2017	Sarpanch, Gram Panchayat, Village Rohrai, Block Jatusana, Distt. Rewari. "For construction of street from the house of Sujana Singh to Main	3,50,000/-	
126	U.O.No.CMH-1 GA/2017/7767 dt.13.10.2017	Sarpanch, Gram Panchayat, Village Dehlawas, Block Jatusana, Distt. Rewari. "For construction of street from the house of Gajraj S/o Sh. Jagdish	2,00,000/-	
127	U.O.No.CMH-1 GA/2017/7767 dt.13.10.2017	Sarpanch, Gram Panchayat, Village Bawwa, Block Nahar, Distt. Rewari. "For construction of street from Main Road to the house of Sh.	2,90,000/-	
128	U.O.No.CMH-1 GA/2017/7780 dt.13.10.2017	Sh. Mukesh S/o Sh. Matadin, VPO Mandola, Distt. Rewari. "For Financial help due to Physically Handicapped in road Accident being	1,00,000/-	
129	U.O.No.CMH-1 GA/2017/7780 dt.13.10.2017	Sh. Dinesh S/o Sh. Brihamdutt, VPO Dhawana, Distt. Rewari. "For Financial help due to Physically Handicapped being very poor."	50,000/-	
130	U.O.No.CMH-1 GA/2017/7780 dt.13.10.2017	Smt. Sharmila W/o Sh. Somesh, VPO Lilodh, Distt. Rewari. "For Financial help due to Accidental case in Fire being very poor."	1,00,000/-	
131	U.O.No.CMH-1 GA/2017/7780 dt.13.10.2017	Smt. Sheela W/o Sh. Deepak Kumar, VPO Bhakli-2, Railway Station Kosli, Distt. Rewari. "For Financial help due to death of her husband	1,00,000/-	
132	U.O.No.CMH-1 GA/2017/7780 dt.13.10.2017	Sh. Mukesh S/o Sh. Puranmal, VPO Nahar, Distt. Rewari. "For Financial help for repair of house being very poor."	1,00,000/-	
133	U.O.No.CMH-1 GA/2017/7780 dt.13.10.2017	Sh. Sanjay Shastri S/o Sh. Nand Lal, VPO Nahar, Distt. Rewari. "For Financial help for marriage of his daughter being very poor."	1,00,000/-	
134	U.O.No.CMH-1 GA/2017/7780 dt.13.10.2017	Sh. Suresh S/o Sh. Chander, VPO Sadat Nagar, Teh. Kosli, Distt. Rewari. "For Financial help due to Physically Handicapped being very poor."	50,000/-	
135	U.O.No.CMH-1 GA/2017/7780 dt.13.10.2017	Smt. Beena W/o Late Sh. Suresh Chauhan, VPO Gothra Tappa Dahina, Distt. Rewari. "For Financial help due to death of her husband being	1,00,000/-	
136	U.O.No.CMH-1 GA/2017/7780 dt.13.10.2017	Sh. Rajkumar S/o Sh. Amilal, VPO Chhawwa, Teh. Kosli, Distt. Rewari. "For Financial help for repair of house being very poor."	50,000/-	
137	U.O.No.CMH-1 GA/2017/7780 dt.13.10.2017	Smt. Maya W/o Late Sh. Rajender, VPO Sadat Nagar, Teh. Kosli, Distt. Rewari. "For Financial help due to accidental death by Snake Bite of her	1,00,000/-	
138	U.O.No.CMH-1 GA/2017/7858 dt.18.10.2017	All India Baba Sain Bhagat Sabha alias All India Thakur Sabha (Regn. No. 167), Salarpur Road, Kurukshetra. "For construction of Hall of size	31,00,000/-	
139	U.O.No.CMH-1 GA/2017/7874 dt.23.10.2017	Zilla Sarv Brahman Sabha (Regd.), Near Bhagwan Parshuram Chowk, Siwan Road, Kaithal. "For construction of Room in Brahman	2,00,000/-	
140	U.O.No.CMH-1 GA/2017/7874 dt.23.10.2017	Gram Panchayat, Fatehpur, Tehsil Pundri, Distt. Kaithal. "For construction of Harijan Chaupal in Fatehpur."	7,00,000/-	
141	U.O.No.CMH-1 GA/2017/7874 dt.23.10.2017	Gram Panchayat, Pai, Tehsil Pundri, Distt. Kaithal. "For construction of Room near Balmiki Temple in Pai for the use of General Public."	2,00,000/-	
142	U.O.No.CMH-1 GA/2017/7874 dt.23.10.2017	Gram Panchayat, Deeg, Block Pundri, Distt. Kaithal. "For construction of Ambedkar Community Hall in Deeg for the use of General	7,00,000/-	
143	U.O.No.CMH-1 GA/2017/7874 dt.23.10.2017	Gram Panchayat, Teontha, Tehsil Pundri, Distt. Kaithal. "For construction of Street from Habri Road to R/o Satnam Singh."	3,00,000/-	

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
144	U.O.No.CMH-1 GA/2017/7874 dt.23.10.2017	Sh. Ajay Kumar S/o Sh. Brij Lal, Rangpuri Mohalla, VPO Fatehpur, Distt. Kaithal. “For financial assistance for higher education of	1,00,000/-	SDO (C), Kaithal.
145	U.O.No.CMH-1 GA/2017/7874 dt.23.10.2017	Sh. Surender Kumar S/o Sh. Jai Singh, Ward No. 13, Barham Kumari Street, Pundri, Distt. Kaithal. “For financial assistance for repair of house	1,00,000/-	SDO (C), Kaithal.
146	U.O.No.CMH-1 GA/2017/7874 dt.23.10.2017	Sh. Subhash Chand S/o Sh. Gurdev Singh, Near Ravidas Temple, VPO Fatehpur, Distt. Kaithal. “For financial assistance for repair of house	1,00,000/-	SDO (C), Kaithal.
147	U.O.No.CMH-1 GA/2017/7874 dt.23.10.2017	Saini Dharamshala Sabha Pundri (Regn. No. HR005/2017), Pundri, Distt. Kaithal. “For construction of Community Hall in Saini	7,00,000/-	SDO (C), Kaithal.
148	U.O.No.CMH-1 GA/2017/7914 dt.25.10.2017	Mahant Shree Baba Balak Puri Dharmarth Aushdhalya and Trust, Circular Road, Rohtak. “For construction of Hall in Mahant Shree Baba	11,00,000/-	SDO (C), Rohtak.
149	U.O.No.CMH-1 GA/2017/7919 dt.25.10.2017	Lohgarh Trust (Regn. No. 1406), Vill. Bhagwanpur, Tehsil Bilaspur, Distt. Yamunanagar. “For construction of Exhibition	51,00,000/-	SDO (C), Bilaspur.
150	U.O.No.CMH-1 GA/2017/7924 dt.25.10.2017	National Integrated Forum of Artists and Activists, 306, Sector-7, Urban Estate, Karnal. “For celebrating Harmony 2017, International	51,00,000/-	SDO (C), Karnal.
151	U.O.No.CMH-1 GA/2017/7981 dt.27.10.2017	Miss Kavita D/o Sh. Dharamveer Singh, Ganesh Colony (Nasibpur), Narnaul, Distt. Mahendergarh. “For financial assistance for	5,00,000/-	SDO (C), Narnaul.
152	U.O.No.CMH-1 GA/2017/7985 dt.27.10.2017	Young Indian Organization, Paryas Special School, 353P+354P, Near Subhash Chowk, Sector-4A, Dharuhera, Rewari. “For Purchase of	1,00,000/-	SDO (C), Rewari.
153	U.O.No.CMH-1 GA/2017/8021 dt.30.10.2017	Radha Lal Geeta Vidya Mandir, Ashok Vihar, Old Ghas Mandi, Ambala City. “For construction of Hall in School.”	21,00,000/-	SDO (C), Ambala.
154	U.O.No.CMH-1 GA/2017/8028 dt.31.10.2017	Sh. Mani Gulati S/o Sh. Ashok Gulati, H.No. 866/10, Roop Nagar, Rohtak. “For financial assistance for preparation and participation in	2,00,000/-	SDO (C), Rohtak.
155	U.O.No.CMH-1 GA/2017/8087 dt.06.11.2017	Shri Mata Mansa Devi Charitable & Development Trust (Regn. No. 2614), New Bhandara Hall, Mata Mansa Devi, Panchkula.	10,00,000/-	SDO (C), Panchkula.
156	U.O.No.CMH-1 GA/2017/8152 dt.07.11.2017	Smt. Preeti Shah W/o Late Sh. Amar Nath Saini, H. No.1601/7, Kesar Nagar, Jagadhri, Yamunanagar. “For financial assistance for the	1,00,000/-	SDO (C), Jagadhri.
157	U.O.No.CMH-1 GA/2017/8217 dt.13.11.2017	Saini Welfare Association (Regd.) Panchkula, Saini Bhawan, (Institutional Plot No. 2), Sector 12-A, Panchkula. “For construction of Bhawan	3,00,000/-	SDO (C), Panchkula.
158	U.O.No.CMH-1 GA/2017/8222 dt.13.11.2017	Kamdhenu Arogya Sansthan, Bissar Akbarpur, Tehsil Tauru, Distt. Nuh. “For construction of Kamdhenu Arogya Sansthan building for use of	21,00,000/-	SDO (C), Tauru.
159	U.O.No.CMH-1 GA/2017/8227 dt.13.11.2017	Dr. Bhim Rao Ambedkar Maha Sangh, Sector 3, Ballabgarh (Regn. No. 00164/2013), Distt. Faridabad. “For construction of Rooms in	5,00,000/-	SDO (C), Ballabgarh.
160	U.O.No.CMH-1 GA/2017/8227 dt.13.11.2017	The All Kshatriya Fedaration, Site No. 1, Sector-8, Faridabad (Regn. No. 1094-2007). “For construction of Rooms in Dharamshala.”	2,00,000/-	SDO (C), Ballabgarh.
161	U.O.No.CMH-1 GA/2017/8227 dt.13.11.2017	Samadhan Samaj Sewa Samiti, Mujesar, Distt. Faridabad. (Regn. No. 1310). “For construction of Chhath Pooja Ghat in Mujesar for General	2,00,000/-	SDO (C), Ballabgarh.
162	U.O.No.CMH-1 GA/2017/8227 dt.13.11.2017	Saraswati Vidya Mandir, G. No. 1, Bhu Dutt Colony, Ballabgarh (Regn. No. 1414), Distt. Faridabad. “For construction of Room in School.”	5,00,000/-	SDO (C), Ballabgarh.
163	U.O.No.CMH-1 GA/2017/8305 dt.15.11.2017	Shri Sant Shiromani Sain Ji Maharaj Sain Sabha (Regd.), Narwana, Distt. Jind. “For construction of Sain Dharamshala at Narwana.”	25,00,000/-	SDO (C), Narwana.
164	U.O.No.CMH-1 GA/2017/8328 dt.16.11.2017	Sh. Jasmer S/o Sh. Basant Ram, H. No. 391, Ward No. 15, Satyanagar, Shahabad, Distt. Kurukshetra. “For financial assistance for	50,000/-	SDO (C), Shahabad.
165	U.O.No.CMH-1 GA/2017/8350 dt.21.11.2017	Gram Panchayat Udamgarh, Block Bilaspur, Distt. Yamunanagar. “For Construction of Ambedkar Bhawan.”	3,00,000/-	SDO (C), Bilaspur.
166	U.O.No.CMH-1 GA/2017/8350 dt.21.11.2017	Gram Panchayat Raianwala (Jatt Pura), Block Bilaspur, Distt. Yamunanagar. “For Construction of Street from Main Street to House of Jangsher.”	4,00,000/-	SDO (C), Bilaspur.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
167	U.O.No.CMH-1 GA/2017/8350 dt.21.11.2017	Gram Panchayat Mianpur, Block Bilaspur, Distt. Yamunanagar. "For Construction of Street from House of Lakhbir to Main Road."	2,00,000/-	SDO (C), Bilaspur.
168	U.O.No.CMH-1 GA/2017/8350 dt.21.11.2017	Gram Panchayat Shayalva, Block Mustafabad, Distt. Yamunanagar. "For Construction of Ambedkar Bhawan(Rs.4,00,000/-)., For	6,00,000/-	SDO (C), Jagadhari.
169	U.O.No.CMH-1 GA/2017/8350 dt.21.11.2017	Gram Panchayat Chaharwala, Block Bilaspur, Distt. Yamunanagar. "For Construction of Ambedkar Bhawan in Valmiki Basti."	3,00,000/-	SDO (C), Jagadhari.
170	U.O.No.CMH-1 GA/2017/8350 dt.21.11.2017	Gram Panchayat Haibatpur, Block Bilaspur, Distt. Yamunanagar. "For Construction of Committee Hall in Harijan Basti (Rs.5,00,000/-).,	8,00,000/-	SDO (C), Bilaspur.
171	U.O.No.CMH-1 GA/2017/8350 dt.21.11.2017	Gram Panchayat Khera, Power House, Block Jagadhari, Distt. Yamunanagar. "For Construction of Street from House of Jagir to	2,00,000/-	SDO (C), Jagadhari.
172	U.O.No.CMH-1 GA/2017/8350 dt.21.11.2017	Gram Panchayat Mandhar, Block Bilaspur, Distt. Yamunanagar. "For completion of Kashyap Committee Hall."	1,50,000/-	SDO (C), Bilaspur.
173	U.O.No.CMH-1 GA/2017/8350 dt.21.11.2017	Gram Panchayat Chhappar, Block Mustafabad, Distt. Yamunanagar. "For Construction of Street from Road to House of Ramu."	1,50,000/-	SDO (C), Jagadhari.
174	U.O.No.CMH-1 GA/2017/8350 dt.21.11.2017	Gram Panchayat Shyampur, Block Sadhaura, Distt. Yamunanagar. "For construction of Valmiki Chaupal."	3,00,000/-	SDO (C), Bilaspur.
175	U.O.No.CMH-1 GA/2017/8364 dt.21.11.2017	Sh. Hari Ram S/o Sh. Sarjeet, Vill. Kayala, Tehsil & Distt. Bhiwani. For financial assistance for repair of house, being poor."	1,00,000/-	SDO (C), Bhiwani.
176	U.O.No.CMH-1 GA/2017/8848 dt.18.12.2017	Sh. Jasbir Singh S/o Sh. Roop Chand, Vill. Dayalpur, Distt. Kurukshetra. "To compensate Sh. Jasbir Singh due to the death of his three	5,00,000/-	SDO (C), Thanesar.
177	U.O.No.CMH-1 GA/2017/8866 dt.18.12.2017	Guru Nanak Vatika Public School, Ambala-Hisar Road, Ismailabad, Distt. Kurukshetra. "For Construction of Rooms, Purchase of furniture	31,00,000/-	SDO (C), Pehowa.
178	U.O.No.CMH-1 GA/2017/8852 dt.18.12.2017	Bar Association, Pataudi, Distt. Gurugram. "For Purchase of Furniture for Bar."	6,00,000/-	SDO (C), Pataudi.
179	U.O.No.CMH-1 GA/2017/8852 dt.18.12.2017	Sh. Rajesh S/o Late. Sh. Roop Chand, Vill. Inchapuri, Teh. Pataudi, Distt. Gurugram. "For financial assistance for repair of house, being	3,00,000/-	SDO (C), Pataudi.
180	U.O.No.CMH-1 GA/2017/8852 dt.18.12.2017	Sh. Satdev S/o Sh. Harphool Singh, V.P.O. Balewa, Teh. Pataudi, Distt. Gurugram. "For financial assistance for purchase of Motorized	75,000/-	SDO (C), Pataudi.
181	U.O.No.CMH-1 GA/2017/8852 dt.18.12.2017	Sh. Alkesh S/o. Sh. Attar Singh, V.P.O. Gudhana, Teh. Pataudi, Distt. Gurugram. "For financial assistance for Fire & Safety Course	25,000/-	SDO (C), Pataudi.
182	U.O.No.CMH-1 GA/2017/8852 dt.18.12.2017	Mrs. Rajbala W/o Late. Sh. Mahesh, V.P.O. Lokra, Teh. Pataudi, Distt. Gurugram. "For financial assistance for repair of house, being	1,00,000/-	SDO (C), Pataudi.
183	U.O.No.CMH-1 GA/2017/8860 dt.18.12.2017	S. S. College of Education, Vill. Badli, Pelpa Road, Distt. Jhajjar. "For Construction of Library Hall, Purchase of books and furniture for	20,00,000/-	SDO (C), Bahadurgarh.
184	U.O.No.CMH-1 GA/2017/8870 dt.18.12.2017	Govt. Sr. Sec. School, Vill. Samaypur, Ballabgarh, Distt. Faridabad. "For Construction of Stage for Cultural Activities."	1,50,000/-	SDO (C), Ballabgarh.
185	U.O.No.CMH-1 GA/2017/8870 dt.18.12.2017	Shri Virdhawas Society (Reg. 00047), Vill. Sikri, Ballabgarh, Distt. Faridabad. "For free distribution of medicines to old age poor people."	51,000/-	SDO (C), Ballabgarh.
186	U.O.No.CMH-1 GA/2017/8870 dt.18.12.2017	Maharaja Daksh Parjapati Mahasabha (Reg. 132), Vill. Panhera Khurd, Tehsil-Mohna, Ballabgarh, Distt. Faridabad. "For organizing	1,00,000/-	SDO (C), Ballabgarh.
187	U.O.No.CMH-1 GA/2017/8870 dt.18.12.2017	Ballabgarh Private School Association (Reg. 02144), K. D. High School, Bhikam Colony, Gali No. 14, Ballabgarh, Distt. Faridabad. "For free	51,000/-	SDO (C), Ballabgarh.
188	U.O.No.CMH-1 GA/2017/8870 dt.18.12.2017	Smt. Veena W/o Late Sh. Jitender, Vill. Dayalpur, Ballabgarh, Distt. Faridabad. "For financial assistance for education of children	1,50,000/-	SDO (C), Ballabgarh.
189	U.O.No.CMH-1 GA/2017/8870 dt.18.12.2017	Smt. Kamla W/o Late Sh. Virender, Vill. Jawan, Ballabgarh, Distt. Faridabad. "For financial assistance for education of children being poor	1,50,000/-	SDO (C), Ballabgarh.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
190	U.O.No.CMH-1 GA/2017/8870 dt.18.12.2017	Umeed Welfare Association (Reg. 01247), Vill. Junhera, P.O. Kaurali, Tehsil-Ballabgarh, Distt. Faridabad. “For purchase of Gym equipments for	5,00,000/-	SDO (C), Ballabgarh.
191	U.O.No.CMH-1 GA/2017/8870 dt.18.12.2017	Murari Lal Education Society (Reg. 1893), Palla No. 3, Power House, Faridabad. “For purchase of furniture/books for library.”	2,50,000/-	SDO (C), Faridabad.
192	U.O.No.CMH-1 GA/2017/8870 dt.18.12.2017	Amer Education Society (Reg. 877), Chouhan Colony, Palla No. 3, Faridabad. “For purchase of furniture/books for library.	2,50,000/-	SDO (C), Faridabad.
193	U.O.No.CMH-1 GA/2017/8870 dt.18.12.2017	Karam Sarthi Trust (Reg. 8811), B-78, Ashoka Enclave, Part-II, Sector-37, Faridabad. “To organize free medical camp for old age poor people. Free distribution of books/ uniforms to poor children. For purchase of sports equipment for Gym.”	7,00,000/-	SDO (C), Faridabad.
194	U.O.No.CMH-1 GA/2017/8884 dt.18.12.2017	Smt. Usha W/o Late Sh. Durga Dutt, Vill. Mandkol, Palwal. “For financial assistance for education of children being poor widow.	1,50,000/-	SDO (C), Palwal.
195	U.O.No.CMH-1 GA/2017/8884 dt.18.12.2017	Tulsi Ram Akhada Khajurka (Reg. 01351), Vill. Khajurka, Post-Alawalpur, Tehsil & District Palwal. “For purchase of sports equipments for	1,00,000/-	SDO (C), Palwal.
196	U.O.No.CMH-1 GA/2017/8884 dt.18.12.2017	Tewatia Pal Vikas Samiti (Reg. 00124), Vill. Janoli, Near Choupal, Teh. & Distt. Palwal. “For completion of Tewatia Pal Bhawan for use of	5,00,000/-	SDO (C), Palwal.
197	U.O.No.CMH-1 GA/2017/8890 dt.18.12.2017	Sh. Hemant S/o Late Sh. Sanjay Kumar, Vill. Chitlang, Distt. Mahendergarh. “For financial assistance for purchase of medicines after Kidney	50,000/-	SDO (C), Mahendergarh .
198	U.O.No.CMH-1 GA/2017/8890 dt.18.12.2017	Smt. Krishna Devi W/o Sh. Mahesh Kumar, Vill. Karoli, Distt. Mahendergarh. “For financial assistance for treatment of her mentally ill	50,000/-	SDO (C), Naunaul.
199	U.O.No.CMH-1 GA/2017/8890 dt.18.12.2017	Smt. Mamta W/o Sh. Rajpal, Vill. Sohla, Distt. Mahendergarh. “For financial assistance for treatment of her husband, being poor &	50,000/-	SDO (C), Mahendergarh .
200	U.O.No.CMH-1 GA/2017/8897 dt.18.12.2017	Baba Nihalgir Gau Sewa Samiti, Vill. Indachhoi, Distt. Fatehabad. “For Construction of Shed in Gaushala.”	5,00,000/-	SDO (C), Tohana.
201	U.O.No.CMH-1 GA/2017/8897 dt.18.12.2017	Shri Prachin Panchmukhi Shivmandir (Joharwala) avm Shiva Sankirtan Mandal Trust (Regn. No. 1657), Ratia Road, Tohana, Distt.	8,00,000/-	SDO (C), Tohana.
202	U.O.No.CMH-1 GA/2017/8897 dt.18.12.2017	Shree Guru Jambheshwar Dharamshala Trust, Vill. Parta, Tohana, Distt. Fatehabad. (Cert. No. FAP2017K2, GRN No. 31556302). “For	5,00,000/-	SDO (C), Tohana.
203	U.O.No.CMH-1 GA/2017/8897 dt.18.12.2017	Shree Krishan Gaushala Sewa Samiti, Vill. Nadhauri, Hasanga Road, Fatehabad. (HR/FTH/2015/00641). “For Construction of	10,00,000/-	SDO (C), Fatehabad.
204	U.O.No.CMH-1 GA/2017/8897 dt.18.12.2017	Baba Banda Bahadur Sewa Samiti, Ram Nagar, Tohana, Distt. Fatehabad. (HR/RTK/2013 00167). “For Construction of Hall for use of	5,00,000/-	SDO (C), Tohana.
205	U.O.No.CMH-1 GA/2017/9011 dt.21.12.2017	Paryas Samaj Sewa Sansthan (Regn. No. AMB 20140034), Barara Teh. Barara, Distt.-Ambala. “For purchase of Sewing Machines & Blankets to	5,00,000/-	SDO (C), Barara.
206	U.O.No.CMH-1 GA/2017/9011 dt.21.12.2017	Gram Panchayat, Mullana, Tehsil Barara, Distt.-Ambala. “For completion of Balmiki Chaupal in village Mullana.”	4,00,000/-	SDO (C), Barara.
207	U.O.No.CMH-1 GA/2017/9011 dt.21.12.2017	Nandishala, Vill.-Tangail, Block Barara, Distt.-Ambala. “For purchase of fodder.”	5,00,000/-	SDO (C), Barara.
208	U.O.No.CMH-1 GA/2017/9011 dt.21.12.2017	Gobind Gaushala, Barara, Distt.-Ambala. “For purchase of Cow Fodder.”	1,00,000/-	SDO (C), Barara.
209	U.O.No.CMH-1 GA/2017/9011 dt.21.12.2017	Gauri Shanker Gaushala, Kalpi Block Saha, Distt.-Ambala. “For purchase of Cow Fodder.”	1,00,000/-	SDO (C), Barara.
210	U.O.No.CMH-1 GA/2017/9362 dt.29.12.2017	Swami Amardev Ashram Trust, Pataudi, Distt. Gurugram. “For construction of Building for use of General Public.”	15,00,000/-	SDO (Civil) Pataudi
211	U.O.No.CMH-1 GA/2017/653 dt.10.01.2018	Gram Panchayat Khedla, Block Sohna, Distt. Gurugram. “For construction of Boundary Wall & Gate of Ambedkar Park and Development.”	5,00,000/-	SDO (C), Gurugram.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
212	U.O.No.CMH-1 GA/2017/653 dt.10.01.2018	Gram Panchayat Ghamroj, Block Sohna, Distt. Gurugram. “For construction of Street from House of Sh. Pardeep S/o Sh. Parmanand to	9,00,000/-	SDO (C), Gurugram.
213	U.O.No.CMH-1 GA/2017/653 dt.10.01.2018	Smt. Sunita W/o Sh. Robin Singh, VPO Ghamroj, Tehsil Sohna, Distt. Gurugram. (Aadhar No. 869128237910). “For financial	2,00,000/-	SDO (C), Gurugram.
214	U.O.No.CMH-1 GA/2017/207 dt.03.01.2018	SMB Gita Senior Secondary School, Kurukshetra. “For construction of Building in the School.”	21,00,000/-	SDO (Civil) Thanesar
215	U.O.No.CMH-1 GA/2017/216 dt.03.01.2018	Shaheed Madan Lal Dhingra Samarak Samiti, Sapra Colony, Kurukshetra. “For construction of Multipurpose Hall in Punjabi	21,00,000/-	SDO (Civil) Thanesar
216	U.O.No.CMH-1 GA/2017/319 dt.04.01.2018	Maharana Partap School, Kurukshetra (Affiliation NO. 530218). “For construction/completion of Building.”	1,00,000/-	SDO (Civil) Thanesar.
217	U.O.No.CMH-1 GA/2017/621 dt.10.01.2018	Gurjar Sudhar Sabha, Kurukshetra. “For construction of Gurjar Dharamshala Building for use of General Public.”	11,00,000/-	SDO (Civil) Thanesar
218	U.O.No.CMH-1 GA/2017/211 dt.03.01.2018	Sh. Manish Goyal S/o Sh. Babrumal Goyal, Mohalla Gurunanakpura, Narnaul, Distt. Mahendergarh. “To compensate Sh. Manish	3,00,000/-	SDO (C), Narnaul.
219	U.O.No.CMH-1 GA/2017/211 dt.03.01.2018	Sh. Rajesh Kumar S/o Sh. Arjun Lal, Mohalla Nalapur, Narnaul, Distt. Mahendergarh. “To compensate Sh. Rajesh Kumar, the loss due to	3,00,000/-	SDO (C), Narnaul.
220	U.O.No.CMH-1 GA/2017/220 dt.03.01.2018	Sant Gyanashwar Geeta Parchar Samiti, Plot No. 98, Sector-25, Part-2, HUDA Industrial Area, Panipat. “For construction of Ved Vidyalaya	11,00,000/-	SDO (C), Panipat.
221	U.O.No.CMH-1 GA/2017/220 dt.03.01.2018	Sawan Kirpal Ruhani Mission, Barsat Road, Noorwala, Panipat. “For Construction of Building of Ashram for use of General Public.”	11,00,000/-	SDO (C), Panipat.
222	U.O.No.CMH-1 GA/2017/220 dt.03.01.2018	Shri Devi Mandir Public School, Des Raj Colony, Panipat. “For Construction of Rooms of School.”	11,00,000/-	SDO (C), Panipat.
223	U.O.No.CMH-1 GA/2017/220 dt.03.01.2018	Jan Kalyan Parishad (JKP), Tehsil Town, Panipat. “For purchase of Sewing Machines for free training to poor women.”	5,00,000/-	SDO (C), Panipat.
224	U.O.No.CMH-1 GA/2017/220 dt.03.01.2018	Rajyoga Education & Research Foundation, Panipat. “For Construction of Building of Om Shanti at Vill. Babail.”	11,00,000/-	SDO (C), Panipat.
225	U.O.No.CMH-1 GA/2017/220 dt.03.01.2018	Vishwa Jagriti Mission (Regd.), Shri Somnath Dham Ashram, Sanoli Road, Nimbri, Panipat. “For Construction of Cow Shed for Gaushala.”	11,00,000/-	SDO (C), Panipat.
226	U.O.No.CMH-1 GA/2017/220 dt.03.01.2018	Shri Adarsh Jan Sewa Samiti (Regd. 811), Shree Hanuman Mandir, Fatehpuri Chowk, Tehsil Town, Panipat. “For Construction of Bhawan for	2,00,000/-	SDO (C), Panipat.
227	U.O.No.CMH-1 GA/2017/220 dt.03.01.2018	Ramgarhia Federation of Haryana (Regd.), Site No.1, Opp. Dyal Singh Public School, Sector-13-17, Panipat. “For Construction of Ramgarhia	5,00,000/-	SDO (C), Panipat.
228	U.O.No.CMH-1 GA/2017/311 dt.04.01.2018	Haryana State Women Olympic Association, Panipat, (Regn. No. 1050/03/05/16). “For promotion of sports activities.”	51,000/-	SDO (Civil) Panipat
229	U.O.No.CMH-1 GA/2017/231 dt.03.01.2018	Sant Shiromani Sant Ravidas Sabha, 7 Bishwa Jatwara, Najafgarh Road, Bahadurgarh, Distt. Jhajjar. “For construction of Hall for use of	5,00,000/-	SDO (C), Bahadurgarh.
230	U.O.No.CMH-1 GA/2017/231 dt.03.01.2018	Godhan Sewa Samiti, Badli Road, Near Surajmal Farm House, Bahadurgarh, Distt. Jhajjar. “For Construction of Shed and purchase of fodder for	5,00,000/-	SDO (C), Bahadurgarh.
231	U.O.No.CMH-1 GA/2017/231 dt.03.01.2018	Saini Chopal Samiti Naya Gaon Sainiyan, VPO Naya Gaon Sainiyan (Barkatabad), Distt. Jhajjar. “For construction of Hall for use of General	5,00,000/-	SDO (C), Bahadurgarh.
232	U.O.No.CMH-1 GA/2017/231 dt.03.01.2018	Shri Aryavrat Gaushala Mandothi, VPO Mandothi, Tehsil Bahadurgarh, Distt. Jhajjar. “For purchase of fodder for cows.”	2,50,000/-	SDO (C), Bahadurgarh.
233	U.O.No.CMH-1 GA/2017/231 dt.03.01.2018	Satguru Kabir Garib Param Dham Trust (Regd.), Narhari Nagar, Bahadurgarh, Distt. Jhajjar. “For construction of Hall for use of General Public.”	3,00,000/-	SDO (C), Bahadurgarh.
234	U.O.No.CMH-1 GA/2017/231 dt.03.01.2018	Clean & Green Association Bahadurgah, H. No. 1551, Sector-2, Bahadurgarh, Distt. Jhajjar. “For Organizing cleanliness campain and purchase of	2,00,000/-	SDO (C), Bahadurgarh.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
235	U.O.No.CMH-1 GA/2017/231 dt.03.01.2018	Saarthak Sewa Samiti, 3395, Sector 9-A, Bahadurgarh, Distt Jhajjar. "For purchase of Books for free distribution among poor students	1,00,000/-	SDO (C), Bahadurgarh.
236	U.O.No.CMH-1 GA/2017/231 dt.03.01.2018	Shri Sachcha Adhyatm Shakti Peeth Sainik Nagar, Tisri Pulia, Sector-6, Bahadurgarh, Distt. Jhajjar. "For purchase of fodder for cows."	2,00,000/-	SDO (C), Bahadurgarh.
237	U.O.No.CMH-1 GA/2017/231 dt.03.01.2018	Baba Ramdass Educational & Welfare Society, Patel Nagar, Bahadurgarh, Distt. Jhajjar. "For purchase of Books for free distribution among	2,50,000/-	SDO (C), Bahadurgarh.
238	U.O.No.CMH-1 GA/2017/231 dt.03.01.2018	Aatamshudhi Ashram (P. Nayas), Opp. Rao Hardyal Petrol Pump, Delhi-Rohtak Road, Bahadurgarh, Distt. Jhajjar. "For purchase of	2,50,000/-	SDO (C), Bahadurgarh.
239	U.O.No.CMH-1 GA/2017/231 dt.03.01.2018	Vishavkarma Panchal Dharamshala, Vikas Nagar, Across Line, Bahadurgarh, Distt. Jhajjar. "For repair of Dharamshala."	2,50,000/-	SDO (C), Bahadurgarh.
240	U.O.No.CMH-1 GA/2017/260 dt.03.01.2018	Sh. Ravinder S/o Sh. Atar Singh, V.P.O Behmbeva, Distt. Jhajjar (Valmiki). "For repair of House being poor."	1,00,000/-	SDO (C), Beri.
241	U.O.No.CMH-1 GA/2017/625 dt.10.01.2018	Gaudhan Seva Samiti, Barahi Road, Vill. Sankhaul, Bahadurgarh, Distt. Jhajjar. "For construction of Shed for Fodder."	11,00,000/-	SDO (Civil) Bahadurgarh
242	U.O.No.CMH-1 GA/2017/245 dt.03.01.2018	Sh. Suresh S/o Sh. Hawa Singh, V.P.O Chang, Distt. Bhiwani. (Valmiki). "For repair of House being poor."	1,00,000/-	SDO (C), Bhiwani.
243	U.O.No.CMH-1 GA/2017/245 dt.03.01.2018	Smt. Nandi Devi W/o Sh. Ranbir, V.P.O Chang, Distt. Bhiwani. (Valmiki). "For repair of House being poor."	1,00,000/-	SDO (C), Bhiwani.
244	U.O.No.CMH-1 GA/2017/245 dt.03.01.2018	Sh. Amit S/o Sh. Kamal Singh, V.P.O Kharak Khurd, Tehsil & Distt. Bhiwani. (Rajpoot). "For repair of House being poor."	1,00,000/-	SDO (C), Bhiwani.
245	U.O.No.CMH-1 GA/2017/245 dt.03.01.2018	Sh. Devender S/o Sh. Nasib Singh, V.P.O. Kharak Kalan, Distt. Bhiwani. "For repair of House being poor."	1,00,000/-	SDO (C), Bhiwani.
246	U.O.No.CMH-1 GA/2017/245 dt.03.01.2018	Sh. Sunil Kumar S/o Sh. Raghubir Singh, V.P.O Dulheri, Tehsil Tosham, Distt. Bhiwani. (Saini). "For repair of House being poor."	1,00,000/-	SDO (C), Tosham.
247	U.O.No.CMH-1 GA/2017/245 dt.03.01.2018	Sh. Ishwar S/o Sh. Chitru, V.P.O Kharak Kalan, Panna Mamnan (Dhanak), Distt. Bhiwani. (Valmiki). "For repair of House being poor."	50,000/-	SDO (C), Bhiwani.
248	U.O.No.CMH-1 GA/2017/245 dt.03.01.2018	Smt. Rajo W/o Late Sh. Munna, V.P.O. Kharak, Pana Khandayan, Distt. Bhiwani (Valmiki). "For repair of House being poor."	1,00,000/-	SDO (C), Bhiwani.
249	U.O.No.CMH-1 GA/2017/245 dt.03.01.2018	Smt. Bedo W/o Sh. Tej Ram, V.P.O. Kharak Kalan, Pana Rajayan, Distt. Bhiwani (Dhanak). "For repair of House being poor."	1,00,000/-	SDO (C), Bhiwani.
250	U.O.No.CMH-1 GA/2017/245 dt.03.01.2018	Sh. Jitender Kumar S/o Sh. Ved Prakash Soni, Ward No. 10, near Ramroop Dera, Bawani Khera, Distt. Bhiwani. "For repair of House	1,00,000/-	SDO (C), Bhiwani.
251	U.O.No.CMH-1 GA/2017/245 dt.03.01.2018	Haryana Sports Association for the Disabled (Regd. No. 1320), Gowardhan Acharya, Halu Bazar, Cloth Market, Bhiwani. "For purchase of	11,00,000/-	SDO (C), Bhiwani.
252	U.O.No.CMH-1 GA/2017/245 dt.03.01.2018	G.R. Shiksha Samiti (Regd. No. 55), VPO Gujrani, Teh & Distt. Bhiwani. "For organization Sports & Cultural activities and for purchase of	10,00,000/-	SDO (C), Bhiwani.
253	U.O.No.CMH-1 GA/2017/264 dt.03.01.2018	Sh. Rai Singh S/o Sh. Partap Sharma, V.P.O. Baijhalpur, Distt. Fatehabad. "For repair of House being poor."	2,00,000/-	SDO (C), Fatehabad.
254	U.O.No.CMH-1 GA/2017/315 dt.04.01.2018	GD College, Bhuna, Fatehabad (Affiliation No. 00648). "For promotion of sports activities."	1,00,000/-	SDO (Civil) Fatehabad
255	U.O.No.CMH-1 GA/2017/268 dt.03.01.2018	Satya Shodhak Samaj Society (Regd. No. 398), Gosai Gate Bahar, Ashram Baba Sagarnath, Hansi, Distt. Hisar. "For purchase of books for	1,00,000/-	SDO (C), Hansi.
256	U.O.No.CMH-1 GA/2017/272 dt.03.01.2018	Ms. Darshan W/o Late Sh. Balbir, V.P.O Madina, Panna Ghindran Distt. Rohtak (Valmiki). "For repair of House being poor."	50,000/-	SDO (C), Meham.
257	U.O.No.CMH-1 GA/2017/272 dt.03.01.2018	Sh. Lala Ram S/o Sh. Rayat Ram, V.P.O Behlba, Panna Khas, Distt. Rohtak (Valmiki). "For repair of House being poor."	1,00,000/-	SDO (C), Meham.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
258	U.O.No.CMH-1 GA/2017/277 dt.03.01.2018	Gram Panchayat Hudia, Block Sarswati Nagar, Distt. Yamunanagar. “For Pipeline for drainage of mud water (Johar).”	3,00,000/-	SDO (C), Radaur.
259	U.O.No.CMH-1 GA/2017/277 dt.03.01.2018	Gram Panchayat Garhi, Block Sarswati Nagar, Distt. Yamunanagar. “For Pipeline for drainage of mud water (Johar).”	1,00,000/-	SDO (C), Radaur.
260	U.O.No.CMH-1 GA/2017/277 dt.03.01.2018	Gram Panchayat Kajibas, Block Sarswati Nagar, Distt. Yamunanagar. “For Pipeline for drainage of mud water (Johar).”	1,50,000/-	SDO (C), Radaur.
261	U.O.No.CMH-1 GA/2017/277 dt.03.01.2018	Gram Panchayat Sahpura, Block Sarswati Nagar, Distt. Yamunanagar. “For Pipeline for drainage of mud water (Johar).”	4,00,000/-	SDO (C), Radaur.
262	U.O.No.CMH-1 GA/2017/277 dt.03.01.2018	Gram Panchayat Gundiyaana, Block Sarswati Nagar, Distt. Yamunanagar. “For Pipeline for drainage of mud water (Johar).”	1,50,000/-	SDO (C), Radaur.
263	U.O.No.CMH-1 GA/2017/277 dt.03.01.2018	Gram Panchayat Dholra, Block Radaur, Distt. Yamunanagar. “For Pipeline for drainage of mud water (Johar).”	1,35,000/-	SDO (C), Radaur.
264	U.O.No.CMH-1 GA/2017/277 dt.03.01.2018	Gram Panchayat Bapoli, Block Radaur, Distt. Yamunanagar. “For Pipeline for drainage of mud water (Johar).”	1,00,000/-	SDO (C), Radaur.
265	U.O.No.CMH-1 GA/2017/277 dt.03.01.2018	Gram Panchayat Sadhura, Block Radaur, Distt. Yamunanagar. “For Pipeline for drainage of mud water (Johar).”	40,000/-	SDO (C), Radaur.
266	U.O.No.CMH-1 GA/2017/277 dt.03.01.2018	Gram Panchayat Antawa, Block Radaur, Distt. Yamunanagar. “For Pipeline for drainage of mud water (Johar).”	80,000/-	SDO (C), Radaur.
267	U.O.No.CMH-1 GA/2017/277 dt.03.01.2018	Gram Panchayat Damla, Block Jagadhari, Distt. Yamunanagar. “For Pipeline for drainage of mud water (Johar).”	3,50,000/-	SDO (C), Jagadhari.
268	U.O.No.CMH-1 GA/2017/277 dt.03.01.2018	Gram Panchayat Kunjal Kambo, Block Jagadhari, Distt. Yamunanagar. “For Pipeline for drainage of mud water (Johar).”	4,20,000/-	SDO (C), Jagadhari.
269	U.O.No.CMH-1 GA/2017/277 dt.03.01.2018	Gram Panchayat Kunjal Jatan, Block Jagadhari, Distt. Yamunanagar. “For Pipeline for drainage of mud water (Johar).”	2,30,000/-	SDO (C), Jagadhari.
270	U.O.No.CMH-1 GA/2017/277 dt.03.01.2018	Gram Panchayat Kamalpur, Block Jagadhari, Distt. Yamunanagar. “For construction/completion of Ambedkar Bhawan.”	11,00,000/-	SDO (C), Jagadhari.
271	U.O.No.CMH-1 GA/2017/294 dt.04.01.2018	Star Way Sr. Sec. School, Khurdi, Distt. Yamunanagar. “For promotion of School sports activities.”	51,000/-	SDO (C), Jagadhari.
272	U.O.No.CMH-1 GA/2017/294 dt.04.01.2018	Smt. Suman Rani W/o Sh. Anil Kumar, Vill. Rajheri, Distt. Yamunanagar. “For financial Assistance to Smt. Suman Rani for treatment of	50,000/-	SDO (C), Radaur.000
273	U.O.No.CMH-1 GA/2017/294 dt.04.01.2018	National Public School Yamunanagar (Affiliation No. 530590). “For promotion of sports activities.”	1,00,000/-	SDO (C), Jagadhari.
274	U.O.No.CMH-1 GA/2017/294 dt.04.01.2018	Govt. High School, Nachron, Distt. Yamunanagar (Code No. 4469). “For construction/Repair of Building and whitewash.”	4,00,000/-	SDO (C), Radaur.000
275	U.O.No.CMH-1 GA/2017/294 dt.04.01.2018	Madrasa Zeenat-UL-Quran Committee Village Bapa, Distt. Yamunanagar (Regn No. 22). “For construction/completion of Building.”	2,00,000/-	SDO (C), Radaur.000
276	U.O.No.CMH-1 GA/2017/294 dt.04.01.2018	Gram Panchayat Tigra, Distt. Yamunanagar. “For construction/completion of Ambedkar Bhawan.”	11,00,000/-	SDO (C), Jagadhari.
277	U.O.No.CMH-1 GA/2017/294 dt.04.01.2018	S.U.S. Kamboj High School, Vill. Pansara, Distt. Yamunanagar. (Affiliation No.19202). “For completion of flooring interlocking in the	1,50,000/-	SDO (C), Jagadhari.
278	U.O.No.CMH-1 GA/2017/294 dt.04.01.2018	Kreeda Bharti Haryana (00648), 159-D, Professor Colony, Yamunanagar. “For promotion of sports activities.”	1,00,000/-	SDO (C), Jagadhari.
279	U.O.No.CMH-1 GA/2017/294 dt.04.01.2018	Gram Panchayat Mandoli, Block Jagadhari, Distt. Yamunanagar. “For construction/completion of Ambedkar Bhawan.”	11,00,000/-	SDO (C), Jagadhari.
280	U.O.No.CMH-1 GA/2017/294 dt.04.01.2018	Pal (Gudria) Uthan Simiti, Arjun Nagar, Jagadhari, Distt. Yamunanagar. (Regn. No. 00113). “For construction/completion of	3,00,000/-	SDO (C), Jagadhari.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
281	U.O.No.CMH-1 GA/2017/294 dt.04.01.2018	Sh. Lachman Das S/o Sh. Dasndi Ram, Vill. Sudail, PO Khera, Tehsil Jagadhari, Distt. Yamunanagar. “For financial assistance for	50,000/-	SDO (C), Jagadhari.
282	U.O.No.CMH-1 GA/2017/294 dt.04.01.2018	Ms. Tanvi D/o SH. Rajesh, Vill. Khurdi, Block Jagadhari, Distt. Yamunanagar. “For financial assistance to Ms. Tanvi to participate in National	1,00,000/-	SDO (C), Jagadhari.
283	U.O.No.CMH-1 GA/2017/294 dt.04.01.2018	Sh. Anil Kumar S/o Sh. Register Singh, Vill. Palewala, Block Radaur, Distt. Yamunanagar. “For financial assistance for Repair of House	1,00,000/-	SDO (C), Radaur.
284	U.O.No.CMH-1 GA/2017/664 dt.10.01.2018	Virender Mohan Geeta Vidya Mandir, Partap Nagar, Khizrabad, Distt. Yamunanagar. “For Construction of Hall and Bhawan.”	31,00,000/-	SDO (C), Jagadhari.
285	U.O.No.CMH-1 GA/2017/323 dt.04.01.2018	Maharana Partap Hostel, Sector 25, Chandigarh, (Regn. No. 541). “For construction/completion of Building.”	1,00,000/-	SDO (C), Panchkula.
286	U.O.No.CMH-1 GA/2017/326 dt.04.01.2018	The Thamber Maharana Partap Education and Welfare Society, Distt. Ambala. (Regn. No. 0020). “For construction/completion of	1,00,000/-	SDO (Civil) Ambala
287	U.O.No.CMH-1 GA/2017/617 dt.10.01.2018	Gurjar Samaj Kalyan Parishad (Regn. No. 1121), Naraingarh, Distt. Ambala. “For construction of Gurjar Samaj Kalyan Parishad Building for use	11,00,000/-	SDO (Civil) Naraingarh.
288	U.O.No.CMH-1 GA/2017/593 dt.10.01.2018	Bar Association Palwal, District Court Palwal. “For Procurement of Books, Furniture, Computers & ACs etc. for Library.”	21,00,000/-	SDO (C), Palwal.
289	U.O.No.CMH-1 GA/2017/593 dt.10.01.2018	Devi Ahiliya Bai Holkar Bhaghel Dharamshala, Kuslipur, Distt. Palwal. “For construction of Building of Devi Ahiliya Bai Holkar Bhaghel	20,00,000/-	SDO (C), Palwal.
290	U.O.No.CMH-1 GA/2017/593 dt.10.01.2018	Arya Kanya Gurukul Trust, Hasanpur, Distt. Palwal. “For construction of Arya Kanya Gurukul Trust Building for use of General Public.”	11,00,000/-	SDO (C), Palwal.
291	U.O.No.CMH-1 GA/2017/599 dt.10.01.2018	Panchal Sabha, 1728, Jawahar Colony, Gurudwara Road, NIT, Faridabad. “For construction of Building.”	21,00,000/-	SDO (C), Faridabad.
292	U.O.No.CMH-1 GA/2017/599 dt.10.01.2018	Bharat Vikas Parishad, 1677, Sector 7-E, Faridabad. “For renovation of Samshan Ghat, Sector 8, Faridabad.”	11,00,000/-	SDO (C), Faridabad.
293	U.O.No.CMH-1 GA/2017/599 dt.10.01.2018	Faridabad Cultural Association, Sector 7, 8, 9 & 3, HUDA, Faridabad. “For construction of Building of Rabindranath Tagore Library.”	5,00,000/-	SDO (C), Faridabad.
294	U.O.No.CMH-1 GA/2017/599 dt.10.01.2018	Faridabad Dharmik & Samajik Sangthan, Faridabad. “For construction of Multipurpose Hall for the use of General Public.”	20,00,000/-	SDO (C), Faridabad.
295	U.O.No.CMH-1 GA/2017/599 dt.10.01.2018	Kshatriya Sabha, Ballabgarh (Regd.), Distt. Faridabad. “For construction of Building of Maharana Partap Bhawan for use of General	21,00,000/-	SDO (C), Ballabgarh.
296	U.O.No.CMH-1 GA/2017/599 dt.10.01.2018	Shaheed Birbal Paryavaran Sangharash Samiti, Panchpwati, Hodal, Distt. Faridabad. “For Construction of Barat Ghar Building for use of General Public.” (Substituted Allocated to DC Palwal).	5,00,000/-	SDO (C), Hodal.
297	U.O.No.CMH-1 GA/2017/599 dt.10.01.2018	Protsahan Charitable Trust (Regd.), B No. 110, Sector 9, HUDA, Mkt., Faridabad. “For Procurement of Scientific Equipmetns (Ultrasound Machine, X-Ray Machine).”	1000000	SDO (C), Faridabad.
298	U.O.No.CMH-1 GA/2017/599 dt.10.01.2018	Parshu Ram Jan Kalyan Seva Samiti, Vill. Nangal Brahman, Distt. Palwal. “For construction of Parshu Ram Jan Kalyan Seva Samiti Community Centre.”	2475000	SDO (C), Palwal.
299	U.O.No.CMH-1 GA/2017/599 dt.10.01.2018	Akhil Bharatvarshiya Shri Sanatan Dharam Mahabir Dal, Faridabad. “For Installation of Solar System.”	11,00,000/-	SDO (C), Faridabad.
300	U.O.No.CMH-1 GA/2017/599 dt.10.01.2018	Shri Krishan Chaubisi Gaushala, Hodal, Distt. Faridabad. “For Construction of Shed for Fodder.” (Substituted Allocated to DC Palwal).	11,00,000/-	SDO (C), Hodal.
301	U.O.No.CMH-1 GA/2017/599	All India Mia Wali Distt. Association (Regd.), Ballabgarh, Distt. Faridabad. “For Construction of Building un Udasin Ashram, Mohna Road, Ballabgarh.”	11,00,000/-	SDO (C), Ballabgarh.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.10.01.2018			
302	U.O.No.CMH-1 GA/2017/599	Vijay Ram Leela Committee, Market No. 1, NIT, Faridabad. "For Construction of Dharamshala."	11,00,000/-	SDO (C), Faridabad.
	dt.10.01.2018			
303	U.O.No.CMH-1 GA/2017/599	Om Yog Sansthan (Trust), Vill. Pali, Distt. Faridabad. "For Construction of Yog Bhawan Building."	21,00,000/-	SDO (C), Faridabad.
	dt.10.01.2018			
304	U.O.No.CMH-1 GA/2017/649	Bohati Devi Jan Kalyan Avam Gow Samman Foundation (Regn. No. 2630), Vill. Nawada Koh, P.O. Pali, Distt. Faridabad. "For Purchase of Tractor, Trolley for free collection of waste from door to door, Sewerage Cleaning Machine, J.C.B. Machine for free cleaning of open sewerage line, tree plantation & watering of trees for Environment Protection and purchase of Fodder for Cows in NIT/Faridabad area."	41,00,000/-	SDO (Civil) Badkhal
	dt.10.01.2018			
305	U.O.No.CMH-1 GA/2017/629	Gram Panchayats: Gangaycha Ahir, Majra Sheoraj, Hasaka, Bambar, Majra Gurdas, Konsiwas, Padaiyawas, Fadni, Saharanwas and Ghasera, Block Rewari, Tehsil & Distt. Rewari. (Rs. 50,000/- to each Gram Panchayat). "For purchase of Sports items for youth."	5,00,000/-	SDO (C), Rewari.
	dt.10.01.2018			
306	U.O.No.CMH-1 GA/2017/629	G.S.S.School Kapriwas, Tehsil & Distt. Rewari. "For repair & whitewash of School building, Purchase of Books for Library, Development of Park and plantation in the School."	2,00,000/-	SDO (C), Rewari.
	dt.10.01.2018			
307	U.O.No.CMH-1 GA/2017/629	Khushi Ram Memorial School Bharawas, Tehsil & Distt. Rewari. (Regn. No. HRRWR 349). "For purchase of Books and Furniture for School library."	3,00,000/-	SDO (C), Rewari.
	dt.10.01.2018			
308	U.O.No.CMH-1 GA/2017/629	Gram Panchayat Deodhai, Tehsil & Distt. Rewari. "For construction of Street from House of Master Ravinder to Pardeep."	5,00,000/-	SDO (C), Rewari.
	dt.10.01.2018			
309	U.O.No.CMH-1 GA/2017/629	Yuva Rasth Sakti (Regn. No. 341), V.P.O. Kakoriya, Distt. Rewari. "For Purchase of Ambulance for free service."	5,00,000/-	SDO (C), Rewari.
	dt.10.01.2018			
310	U.O.No.CMH-1 GA/2017/629	Sanglow International School, Narnaul Road, Gangoli Saharanwas, Rewari. (Recognition No. 530597). "For fepair of Building and Basketball ground and purchase of Sports Equipments."	5,00,000/-	SDO (C), Rewari.
	dt.10.01.2018			
311	U.O.No.CMH-1 GA/2017/629	Rotary Club of Rewari Main, Harsh Auto Care, Dharuhera Chungi, Rewari. (Regn. No. DR/RWR/16). "For organizing Blood Donation Camp, Social Activities, Free Health Checkup Camp & Education to poor children."	5,00,000/-	SDO (C), Rewari.
	dt.10.01.2018			
312	U.O.No.CMH-1 GA/2017/629	Saini Sabha (Regn. No. 00102) Tehsil & Distt. Rewari. "For purchase of Sports Equipments for Students of Saini High School."	1,31,000/-	SDO (C), Rewari.
	dt.10.01.2018			
313	U.O.No.CMH-1 GA/2017/659	Gram Panchayat Hassanpur, Block Tauru, Distt. Nuh. "For construction of Nala from Samshanghat to PWD Road."	7,00,000/-	SDO (C), Tauru.
	dt.10.01.2018			

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
314	U.O.No.CMH-1 GA/2017/659 dt.10.01.2018	Gram Panchayat Kharkhari, Block Tauru, Distt. Nuh. "For construction of Street from House of Sh. Bilal to Sh. Mange Ram's house."	8,00,000/-	SDO (C), Tauru.
315	U.O.No.CMH-1 GA/2017/787 dt.15.01.2018	Gram Panchayat Sirasgarh, Block Barara, Distt. Ambala. "For construction of Sikh Dharamshala in Vill. Sirasgarh for use of General Public."	5,00,000/-	SDO (C), Barara.
316	U.O.No.CMH-1 GA/2017/787 dt.15.01.2018	Gram Panchayat Dadupur, Block Barara, Distt. Ambala. "For construction of Sikh Dharamshala in Vill. Dadupur for use of General Public."	5,00,000/-	SDO (C), Barara.
317	U.O.No.CMH-1 GA/2017/787 dt.15.01.2018	Gram Panchayat Mohra, Block-1 Ambala, Distt. Ambala. "For completion of Balmiki Chaupal in Vill. Mohra for use of General Public."	3,00,000/-	SDO (C)-II, Ambala Cantt.
318	U.O.No.CMH-1 GA/2017/787 dt.15.01.2018	Yuva Samaj Sewa Sangthan (Regn. No. 000888), Near Onkar Hospital, Saha-Shahzadpur Road, Saha, Distt. Ambala. "For purchase of sitting	2,00,000/-	SDO (C), Barara.
319	U.O.No.CMH-1 GA/2017/1389 dt.07.02.2018	Sh. Kuldeep, VPO Chitto Padder, Tehsil Atholi Padder, Distt. Kishtwar, Jammu & Kashmir. "For financial assistance for the treatment of his son,	20,000/-	Under Secretary CM Cell-II
320	U.O.No.CMH-1 GA/2017/1418 dt.08.02.2018	The Prabandhkarni Committee, Shree 1008 Bhagwan Pasaravnath Digamber Jain Atishaya Kshetra, Hansi, Distt. Hisar. "For Construction of	51,00,000/-	SDO (C), Hansi.
321	U.O.No.CMH-1 GA/2017/1344 dt.07.02.2018	Nagar Khera Sitaram Ashram Trust, Taraori, Nilokheri, Distt. Karnal. "For construction of Hall for the use of General Public."	2,50,000/-	SDO (C), Karnal.
322	U.O.No.CMH-1 GA/2017/1344 dt.07.02.2018	Jai Baba Nagar Khera Seva Smiti, Nising, Distt. Karnal. "For construction of Hall for the use of General Public."	2,50,000/-	SDO (C), Karnal.
323	U.O.No.CMH-1 GA/2017/1344 dt.07.02.2018	SantiVan Gopal Goushala, Taraori, Distt. Karnal. "For construction of Shed."	2,50,000/-	SDO (C), Karnal.
324	U.O.No.CMH-1 GA/2017/1344 dt.07.02.2018	Brahman Sabha, Near CHC, Taraori, Distt. Karnal. "For construction of Hall for the use of General Public."	5,00,000/-	SDO (C), Karnal.
325	U.O.No.CMH-1 GA/2017/1344 dt.07.02.2018	Bhagwan Balmiki Shabha, Dayanagar, Taraori, Nilokheri, Distt. Karnal. "For construction of Hall for the use of General Public."	4,00,000/-	SDO (C), Karnal.
326	U.O.No.CMH-1 GA/2017/1344 dt.07.02.2018	Shri Bajrang Seva Dal, Nilokheri, Distt. Karnal. "For construction of Hall for the use of General Public."	2,50,000/-	SDO (C), Karnal.
327	U.O.No.CMH-1 GA/2017/1353 dt.07.02.2018	Sh. Vikram S/o Sh. Nathi Ram, Vill. Bir Nadana, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor.	30,000/-	SDO (C), Karnal.
328	U.O.No.CMH-1 GA/2017/1353 dt.07.02.2018	Smt. Krishna W/o Sh. Ramish Kumar, Vill. Guniyana, Nising, Distt. Karnal. "For financial Assistance for repair of House being very poor."	40,000/-	SDO (C), Karnal.
329	U.O.No.CMH-1 GA/2017/1353 dt.07.02.2018	Sh. Vijay Kumar S/o Sh. Mavasi Ram, Vill. Budhakhera, Distt. Karnal. "For financial Assistance for repair of House being very poor."	1,50,000/-	SDO (C), Karnal.
330	U.O.No.CMH-1 GA/2017/1353 dt.07.02.2018	Miss. Babita D/o Sh. Jagmal, VPO Sambhali, Distt. Karnal. "For financial Assistance for repair of House being very poor."	70,000/-	SDO (C), Karnal.
331	U.O.No.CMH-1 GA/2017/1353 dt.07.02.2018	Sh. Hari Ram S/o Sh. Baru Ram, VPO Barthal, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor.	40,000/-	SDO (C), Karnal.
332	U.O.No.CMH-1 GA/2017/1353 dt.07.02.2018	Smt. Chiter Rekha W/o Sh. Vinit Tyagi, VPO Shamgarh, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being	30,000/-	SDO (C), Karnal.
333	U.O.No.CMH-1 GA/2017/1353 dt.07.02.2018	Sh. Anil Kumar S/o Sh. Beera Ram, Vill. VPO Shamgarh, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being	30,000/-	SDO (C), Karnal.
334	U.O.No.CMH-1 GA/2017/1353 dt.07.02.2018	Sh. Dharampal S/o Sh. Ram Diya, VPO Shamgarh, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being	30,000/-	SDO (C), Karnal.
335	U.O.No.CMH-1 GA/2017/1353 dt.07.02.2018	Smt. Bala Devi W/o Sh. Ravinder Kumar, Taraori, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	50,000/-	SDO (C), Karnal.
336	U.O.No.CMH-1 GA/2017/1353	Smt. Kanwaljeet Kaur W/o Sh. Gurbachan Singh, Nising, Distt. Karnal. "For financial Assistance	50,000/-	SDO (C), Karnal.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.07.02.2018	for repair of House being very poor.		
337	U.O.No.CMH-1 GA/2017/1353 dt.07.02.2018	Sh. Mahender Pal S/o Sh. Sher Singh, VPO Nadana, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	40,000/-	SDO (C), Karnal.
338	U.O.No.CMH-1 GA/2017/1353 dt.07.02.2018	Sh. Ganga Ram S/o Sh. Bura Ram, Vill. Gholpura, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	40,000/-	SDO (C), Karnal.
339	U.O.No.CMH-1 GA/2017/1353 dt.07.02.2018	Smt. Snehlata W/o Sh. Rajesh Kumar, Nising, Distt. Karnal. "For financial Assistance for repair of House being very poor."	25,000/-	SDO (C), Karnal.
340	U.O.No.CMH-1 GA/2017/1353 dt.07.02.2018	Sh. Chet Ram S/o Sh. Mattu Ram, Dayalpura, Pakhana, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	25,000/-	SDO (C), Karnal.
341	U.O.No.CMH-1 GA/2017/1353 dt.07.02.2018	Sh. Roshan Lal S/o Sh. Jiyalal, Vill. Takhana, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	40,000/-	SDO (C), Karnal.
342	U.O.No.CMH-1 GA/2017/1371 dt.07.02.2018	Sh. Balbir Singh S/o Sh. Bakshish Singh, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	50,000/-	SDO (C), Karnal.
343	U.O.No.CMH-1 GA/2017/1371 dt.07.02.2018	Smt. Jasbeer Kaur W/o Sh. Gurvinder Singh, Vill. Sambhi, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	40,000/-	SDO (C), Karnal.
344	U.O.No.CMH-1 GA/2017/1371 dt.07.02.2018	Sh. Ramesh S/o Sh. Ram Sawroop, Vill. Nigdhu, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	40,000/-	SDO (C), Karnal.
345	U.O.No.CMH-1 GA/2017/1371 dt.07.02.2018	Sh. Shobhit S/o Sh. Sukhdev Singh, Vill. Nigdhu, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	40,000/-	SDO (C), Karnal.
346	U.O.No.CMH-1 GA/2017/1371 dt.07.02.2018	Sh. Manoj S/o Sh. Gulab, Vill. Sanwat, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	40,000/-	SDO (C), Karnal.
347	U.O.No.CMH-1 GA/2017/1371 dt.07.02.2018	Sh. Ajay S/o Sh. Subhash Chand, Vill. Dod Karsa, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	40,000/-	SDO (C), Karnal.
348	U.O.No.CMH-1 GA/2017/1371 dt.07.02.2018	Sh. Raj Kumar S/o Sh. Sobha Ram, Vill. Pastana, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	40,000/-	SDO (C), Karnal.
349	U.O.No.CMH-1 GA/2017/1371 dt.07.02.2018	Sh. Salinder S/o Sh. Arun Kumar, Vill. Mohri Jagir, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	40,000/-	SDO (C), Karnal.
350	U.O.No.CMH-1 GA/2017/1371 dt.07.02.2018	Sh. Raman Kumar S/o Sh. Ramnath, Vill. Majra Roran, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	40,000/-	SDO (C), Karnal.
351	U.O.No.CMH-1 GA/2017/1371 dt.07.02.2018	Smt. Rani Devi W/o Sh. Krishan Chand, Vill. Barthal, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	25,000/-	SDO (C), Karnal.
352	U.O.No.CMH-1 GA/2017/1371 dt.07.02.2018	Smt.Sushma Devi W/o Sh. Rajesh Kumar, Vill. Bhukhapuri, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	25,000/-	SDO (C), Karnal.
353	U.O.No.CMH-1 GA/2017/1371 dt.07.02.2018	Smt. Mamo Devi W/o Sh. Parbhu Ram, Vill. Bhukhapuri, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	25,000/-	SDO (C), Karnal.
354	U.O.No.CMH-1 GA/2017/1371 dt.07.02.2018	Smt. Naresh Bala W/o Sh. Ganga Bhushan, Ward No. 10, Taraori, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	30,000/-	SDO (C), Karnal.
355	U.O.No.CMH-1 GA/2017/1371 dt.07.02.2018	Sh. Brij Bhushan, S/o Sh. Chander Bhan, Taraori, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	25,000/-	SDO (C), Karnal.
356	U.O.No.CMH-1 GA/2017/1371 dt.07.02.2018	Sh. Ghanshyam S/o Sh. Biru Ram, Taraori, Nilokheri, Distt. Karnal. "For financial Assistance for repair of House being very poor."	30,000/-	SDO (C), Karnal.
357	U.O.No.CMH-1 GA/2017/1392 dt.07.02.2018	Smt. Saroj Bala W/o Sh. Arun Kumar S/o Sh. Jagdish Parsad Sharma, H. No. 551/242, Gali No. 3, Rajiv Puram, Karnal. "For financial assistance for repair of House being very poor."	1,00,000/-	SDO (C), Karnal.
358	U.O.No.CMH-1 GA/2017/1406 dt.07.02.2018	Garhwal Sabha (Regd.), Garhwal Bhawan, Shastri Nagar, Near Rajwaya Chowk, Shiv Colony, Karnal. "For construction of Community Centre."	11,00,000/-	SDO (C), Karnal.
359	U.O.No.CMH-1 GA/2017/1406	Sarv Jatiya Dharamshala Vikas Sabha (Regd.), Hakikat Nagar, Ghogharipur – Moonak Road,	5,00,000/-	SDO (C), Karnal.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.07.02.2018	Karnal. "For construction of Dharamshala."		
360	U.O.No.CMH-1 GA/2017/1406 dt.07.02.2018	Pal (Gadriya) Samaj Sabha (Regn. No. 01347), Near Sewerage Plant, Shiv Colony, Kaithal Road, Karnal. "For construction of Dharamshala."	5,00,000/-	SDO (C), Karnal.
361	U.O.No.CMH-1 GA/2017/1406 dt.07.02.2018	Vishwakarma Jangra Brahman Sabha (Regd.), Jyoti Nagar, Kaithal Road, Karnal. "For construction of Dharamshala."	5,00,000/-	SDO (C), Karnal.
362	U.O.No.CMH-1 GA/2017/1406 dt.07.02.2018	Haryana Kashyap Rajput Dharamshala (Regn. No. 184), Holi Mohalla Shahar, Karnal. "For construction of Hall on Ist Floor and Toilet and	5,00,000/-	SDO (C), Karnal.
363	U.O.No.CMH-1 GA/2017/1406 dt.07.02.2018	Dhobi Mahasabha, Karnal (Haryana) Regn. No. 283, Dhobian Chaupal, Dhobi Mohalla, Karnal. "For construction of Hall on Ist Floor in	5,00,000/-	SDO (C), Karnal.
364	U.O.No.CMH-1 GA/2017/1406 dt.07.02.2018	Shri Guru Ravi Dass Samaj Sudhar Sanstha (Regn. No. 00163), Jattan Gate Lado Bagri, Karnal. "For construction of Shri Guru Ravidass	7,00,000/-	SDO (C), Karnal.
365	U.O.No.CMH-1 GA/2017/1406 dt.07.02.2018	Shri Shambhu Nath Mandir Sabha (Regd.), Shambhu Nath Mohalla, Jundla Gate, Karnal. "For Construction of Hall for use of General	5,00,000/-	SDO (C), Karnal.
366	U.O.No.CMH-1 GA/2017/1505 dt.13.02.2018	District Bar Association, Karnal. "For Renovation, repair and paint work, Installation of Fire Extinguishing system and water treatment	21,00,000/-	SDO (C), Karnal.
367	U.O.No.CMH-1 GA/2017/1396 dt.7.02.2018	District Bar Association, Charkhi Dadri. "For Construction of New Bar Hall/Library Hall/Litigation Hall."	21,00,000/-	SDO (C), Charkhi Dadri.
368	U.O.No.CMH-1 GA/2017/1441 dt.09.02.2018	Ghousia Shiksha Samiti, Ghous Alishah Mohalla, Sector-11, Panipat. "For Purchase of Computer for free computer education to the	1,00,000/-	SDO (C), Panipat.
369	U.O.No.CMH-1 GA/2017/1441 dt.09.02.2018	Panipat Sawan Jot Sabha (Regd.), Singla Market, Tehsil Camp, Panipat. "For organizing Health Camp for poor and helpless people."	2,00,000/-	SDO (C), Panipat.
370	U.O.No.CMH-1 GA/2017/1441 dt.09.02.2018	Parbhu Den Sarwajan Hitaye Kalyan Samiti, Fort Panipat, Panipat. "For purchase of Cleaning Equipments for Cleanliness campaign."	1,00,000/-	SDO (C), Panipat.
371	U.O.No.CMH-1 GA/2017/1441 dt.09.02.2018	Jan Sewa Dal, Civil Hospital, Panipat. "For organizing Health Camp and free distribution of medicines among poor and helpless people."	1,00,000/-	SDO (C), Panipat.
372	U.O.No.CMH-1 GA/2017/1441 dt.09.02.2018	Sant Durbal Nath Sewa Samiti, Khatik Basti, Jatal Road, Panipat. "For organizing Health Camp and free distribution of medicines among	1,00,000/-	SDO (C), Panipat.
373	U.O.No.CMH-1 GA/2017/1441 dt.09.02.2018	Saraswati Foundation Charitable Trust, #5, Geeta Enclave, Geeta Colony, Panipat. "For purchase of School Bags and Stationary for free distribution	4,00,000/-	SDO (C), Panipat.
374	U.O.No.CMH-1 GA/2017/1441 dt.09.02.2018	Aggarwal Sangathan, Aggarwal Bhawan, Sector-24, Panipat. "For organizing Mass Marriages of the poor and helpless Girls."	1,00,000/-	SDO (C), Panipat.
375	U.O.No.CMH-1 GA/2017/1441 dt.09.02.2018	Annapurna Vastr And Anaj Bank, Behind Mittal Mega Mall, Secator-25, Panipat. "For organizing Health Camp and free distribution of medicines	1,00,000/-	SDO (C), Panipat.
376	U.O.No.CMH-1 GA/2017/1452 dt.09.02.2018	Haryana Union of Journalists, Ganga Ram Colony, Kacha Kabri Fatak, Industrial Area, Panipat. "For organizing free Health Camp for	1,00,000/-	SDO (C), Panipat.
377	U.O.No.CMH-1 GA/2017/1452 dt.09.02.2018	Varishat Nagrik Kalyan Samiti (Regd.), SCF 39, Sector-11, HUDA Complex, Panipat. "For installation of water cooler and CCTV Cameras	1,50,000/-	SDO (C), Panipat.
378	U.O.No.CMH-1 GA/2017/1452 dt.09.02.2018	Shree Rajasthan Mitr Mandal Panipat, Shop No. 14, Savtantra Kambal Market, Dhariwal Chowk, Panipat. "For organizing Mass Marriages of the	1,00,000/-	SDO (C), Panipat.
379	U.O.No.CMH-1 GA/2017/1452 dt.09.02.2018	Shanti Nagar Welfare Society, Viveka Nagar, Shanti Nagar, Ward No. 18, Panipat. "For installation of CCTV Cameras in Shanti Nagar	2,00,000/-	SDO (C), Panipat.
380	U.O.No.CMH-1 GA/2017/1452 dt.09.02.2018	Virat Nagar Phase-II Residents Welfare Society, Virat Nagar, Ward No. 18, Panipat. "For installation of CCTV Cameras in Virat Nagar	1,00,000/-	SDO (C), Panipat.
381	U.O.No.CMH-1 GA/2017/1452 dt.09.02.2018	Martyr Captain Sadanand Memorial Society, #135-R, Model Town, Panipat. "For installation of water cooler and CCTV Cameras in Senior	1,00,000/-	SDO (C), Panipat.
382	U.O.No.CMH-1 GA/2017/1452	Sh. Rajender S/o Sh. Mangat Ram, #1021, Marble Market, Jatal Road, Panipat. "For	50,000/-	SDO (C), Panipat.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.09.02.2018	financial assistance for his daughter's fracture		
383	U.O.No.CMH-1 GA/2017/1452 dt.09.02.2018	Sh. Pardeep Kumar S/o Sh. Hari Ram, #1286, Azad Nagar, Panipat. "For financial assistance for his daughter's Stone treatment, being poor."	50,000/-	SDO (C), Panipat.
384	U.O.No.CMH-1 GA/2017/1452 dt.09.02.2018	Sh. Manohar Singh S/o Sh. Ameer Singh, 709/7, Amar Bhawan Chowk, Panipat. "For financial assistance for the treatment of his knee, being	1,50,000/-	SDO (C), Panipat.
385	U.O.No.CMH-1 GA/2017/1465 dt.09.02.2018	Sh. Paras Davar S/o Sh. Bhushan Davar, #66, Bhatia Colony, Panipat. "For financial assistance for the treatment of his Heart disease, being	1,50,000/-	SDO (C), Panipat.
386	U.O.No.CMH-1 GA/2017/1465 dt.09.02.2018	Sh. Sunil S/o Sh. Om Parkash, #381/10, Pathan Mohalla, Panipat. "For financial assistance for the treatment of his Heart disease, being poor."	1,00,000/-	SDO (C), Panipat.
387	U.O.No.CMH-1 GA/2017/1465 dt.09.02.2018	Sh. Naveen Bhumbak S/o Sh. Inder Sen Bhumbak, #268/10, Rani Mahal, Panipat. "For financial assistance for the treatment of his Heart	50,000/-	SDO (C), Panipat.
388	U.O.No.CMH-1 GA/2017/1465 dt.09.02.2018	Sh. Vikram Kalra S/o Sh. Sultan Singh Kalra, Aggarwal Mandi, Panipat. "For financial assistance for his daughter's Stone treatment,	50,000/-	SDO (C), Panipat.
389	U.O.No.CMH-1 GA/2017/1465 dt.09.02.2018	Sh. Vinod Kumar S/o Sh. Shree Krishan, Sugar Mill, Panipat. "For financial assistance for the treatment of his Heart disease, being poor."	50,000/-	SDO (C), Panipat.
390	U.O.No.CMH-1 GA/2017/1465 dt.09.02.2018	Sh. Dharmender S/o Sh. Akshay Lal, Durga Mandir, Krishan Pura, Panipat. "For financial assistance for the treatment of Fracture in his foot	1,00,000/-	SDO (C), Panipat.
391	U.O.No.CMH-1 GA/2017/1465 dt.09.02.2018	Sh. Shekhar S/o Sh. Ghuman Chand, #367/12, Saini Colony, Panipat. "For financial assistance for the surgery of his mouth, being poor."	50,000/-	SDO (C), Panipat.
392	U.O.No.CMH-1 GA/2017/1465 dt.09.02.2018	Smt. Kamlesh Devi W/o Sh. Rajender Kumar, Vill. Chhajpur Khurd, Tehsil Bapoli, Distt. Panipat. "For financial assistance for the	1,50,000/-	SDO (C), Panipat.
393	U.O.No.CMH-1 GA/2017/1465 dt.09.02.2018	Sh. Surender Kumar S/o Sh. Khraitil Lal, #444/10, Gali No. 4, Near Gurudwara, Panipat. "For financial assistance for the treatment of his	50,000/-	SDO (C), Panipat.
394	U.O.No.CMH-1 GA/2017/1465 dt.09.02.2018	Sh. Ramesh Kumar S/o Sh. Payare Lal Gabba, #64, Bhatia Colony, Panipat. "For financial assistance for the treatment of his Heart disease,	1,50,000/-	SDO (C), Panipat.
395	U.O.No.CMH-1 GA/2017/1499 dt.13.02.2018	Shri Sai Parivar Sewa Samiti (Regn. No. 01572), Siwan, Lagan Palace, Kaithal Road, Siwan, Distt. Kaithal. "For construction of Community Hall for	10,00,000/-	SDO (C), Guhla.
396	U.O.No.CMH-1 GA/2017/1499 dt.13.02.2018	Shri Ramdas Charitable Trust, Cheeka, Block Guhla, Distt. Kaithal. "For Mass Marriages of Poor Girls and purchase of sports Equipments."	10,00,000/-	SDO (C), Guhla.
397	U.O.No.CMH-1 GA/2017/1499 dt.13.02.2018	BBR Edu., Sports and Welfare Society, Siwan, Block Guhla, Distt. Kaithal. "For organizing Kabbadi Tournament, purchase of ambulance for	11,00,000/-	SDO (C), Guhla.
398	U.O.No.CMH-1 GA/2017/1603 dt.21.02.2018	Gram Panchayat, Arniyawali, Block Nathusari Chaupta, Distt. Sirsa. "For construction of Streets."	3,00,000/-	SDO (C), Sirsa.
399	U.O.No.CMH-1 GA/2017/1603 dt.21.02.2018	Gram Panchayat, Randhawa, Block Nathusari Chaupta, Distt. Sirsa. "For construction of Street for Cremation ground."	6,00,000/-	SDO (C), Sirsa.
400	U.O.No.CMH-1 GA/2017/1603 dt.21.02.2018	Gram Panchayat, Rupana Khurd, Block Nathusari Chaupta, Distt. Sirsa. "For construction of Street for School."	5,00,000/-	SDO (C), Sirsa.
401	U.O.No.CMH-1 GA/2017/1603 dt.21.02.2018	Gram Panchayat, Shukkad Mandori, Block Nathusari Chaupta, Distt. Sirsa. "For construction of Streets."	5,00,000/-	SDO (C), Sirsa.
402	U.O.No.CMH-1 GA/2017/1603 dt.21.02.2018	Gram Panchayat, Rupana Jattan, Block Nathusari Chaupta, Distt. Sirsa. "For construction of Over Head Water Tank."	10,00,000/-	SDO (C), Sirsa.
403	U.O.No.CMH-1 GA/2017/1603 dt.21.02.2018	Gram Panchayat, Chaharwala, Block Nathusari Chaupta, Distt. Sirsa. "For installation of Benches, Swings, Plants in Park and	5,00,000/-	SDO (C), Sirsa.
404	U.O.No.CMH-1 GA/2017/1603 dt.21.02.2018	Gram Panchayat, Shahpuria, Block Nathusari Chaupta, Distt. Sirsa. "For construction of Shed on chowk near Mandir."	5,00,000/-	SDO (C), Sirsa.
405	U.O.No.CMH-1 GA/2017/1603	Gram Panchayat, Gigorani, Block Nathusari Chaupta, Distt. Sirsa. "For construction of	5,00,000/-	SDO (C), Sirsa.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.21.02.2018	Streets.”		
406	U.O.No.CMH-1 GA/2017/1603 dt.21.02.2018	Gram Panchayat, Jasaniyan, Block Nathusari Chaupta, Distt. Sirsa. “For construction of Streets.”	3,50,000/-	SDO (C), Sirsa.
407	U.O.No.CMH-1 GA/2017/1604 dt.21.02.2018	Gram Panchayat, Kumhariyan, Block Nathusari Chaupta, Distt. Sirsa. “For construction of Shed for Cremation Ground.”	3,00,000/-	SDO (C), Sirsa.
408	U.O.No.CMH-1 GA/2017/1604 dt.21.02.2018	Gram Panchayat, Kheri, Block Nathusari Chaupta, Distt. Sirsa. “For construction of Streets.”	5,00,000/-	SDO (C), Sirsa.
409	U.O.No.CMH-1 GA/2017/1604 dt.21.02.2018	Gram Panchayat, Rajpura Sahni, Block Nathusari Chaupta, Distt. Sirsa. “For construction of Streets.”	4,00,000/-	SDO (C), Sirsa.
410	U.O.No.CMH-1 GA/2017/1604 dt.21.02.2018	Gram Panchayat, Rampur Dhillon, Block Nathusari Chaupta, Distt. Sirsa. “For construction of Streets.”	5,00,000/-	SDO (C), Sirsa.
411	U.O.No.CMH-1 GA/2017/1604 dt.21.02.2018	Gram Panchayat, Hanjeera, Block Nathusari Chaupta, Distt. Sirsa. “For construction of Streets.”	5,00,000/-	SDO (C), Sirsa.
412	U.O.No.CMH-1 GA/2017/1604 dt.21.02.2018	Gram Panchayat, Bakrianwali, Block Nathusari Chaupta, Distt. Sirsa. “For construction of Streets.”	5,00,000/-	SDO (C), Sirsa.
413	U.O.No.CMH-1 GA/2017/1604 dt.21.02.2018	Gram Panchayat, Rupawas, Block Nathusari Chaupta, Distt. Sirsa. “i) Rs.10.00 lacs for Installation of Benches, Swings, Plants in Park and for Beautification of Park. ii) Rs.5.00 lacs for Construction of Streets.”	15,00,000/-	SDO (C), Sirsa.
414	U.O.No.CMH-1 GA/2017/1604 dt.21.02.2018	Gram Panchayat, Rampuria, Block Nathusari Chaupta, Distt. Sirsa. “For installation of Benches, Swings, Plants in Park and	5,00,000/-	SDO (C), Sirsa.
415	U.O.No.CMH-1 GA/2017/1604 dt.21.02.2018	The Executive Engineer Op, S/U Division, Dakshin Haryana Bijli Vitran Nigam, Sirsa. “For providing Domestic line for Electrification of	3,50,000/-	SDO (C), Sirsa.
416	U.O.No.CMH-1 GA/2017/1605 dt.21.02.2018	Gram Panchayat, Jodkiyan, Block Nathusari Chaupta, Distt. Sirsa. “For construction of Streets.”	5,00,000/-	SDO (C), Sirsa.
417	U.O.No.CMH-1 GA/2017/1605 dt.21.02.2018	Gram Panchayat, Gudiakhera, Block Nathusari Chaupta, Distt. Sirsa. “For construction of Streets.”	5,00,000/-	SDO (C), Sirsa.
418	U.O.No.CMH-1 GA/2017/1605 dt.21.02.2018	Gram Panchayat, Baruwali, Block Nathusari Chaupta, Distt. Sirsa. “For construction of Streets.”	5,00,000/-	SDO (C), Sirsa.
419	U.O.No.CMH-1 GA/2017/1605 dt.21.02.2018	Gram Panchayat, Madhosindhana, Block Sirsa, Distt. Sirsa. “For construction of Streets.”	12,00,000/-	SDO (C), Sirsa.
420	U.O.No.CMH-1 GA/2017/1605 dt.21.02.2018	Gram Panchayat, Malekan, Block Ellenabad, Distt. Sirsa. “For construction of Streets.”	10,00,000/-	
421	U.O.No.CMH-1 GA/2017/1605 dt.21.02.2018	Gram Panchayat, Kesupura, Block Ellenabad, Distt. Sirsa. “For construction of Streets.”	5,00,000/-	
422	U.O.No.CMH-1 GA/2017/1605 dt.21.02.2018	Gram Panchayat, Kutabadh, Block Ellenabad, Distt. Sirsa. “For construction of Streets.”	12,00,000/-	
423	U.O.No.CMH-1 GA/2017/1605 dt.21.02.2018	Gram Panchayat, Shekhukhera, Block Ellenabad, Distt. Sirsa. “For construction of Streets.”	5,00,000/-	
424	U.O.No.CMH-1 GA/2017/1605 dt.21.02.2018	Gram Panchayat, Ratakhera, Block Ellenabad, Distt. Sirsa. “For construction of Streets.”	5,00,000/-	
425	U.O.No.CMH-1 GA/2017/1606 dt.21.02.2018	Gram Panchayat, HumayuKhera, Block Ellenabad, Distt. Sirsa. “For construction of Streets.”	5,00,000/-	
426	U.O.No.CMH-1 GA/2017/1606 dt.21.02.2018	Gram Panchayat, Mojukhera, Block Ellenabad, Distt. Sirsa. “For construction of Streets.”	5,00,000/-	

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
427	U.O.No.CMH-1 GA/2017/1606 dt.21.02.2018	Gram Panchayat, Amritsar Navan, Block Ellenabad, Distt. Sirsa. "For construction of Streets."	5,00,000/-	
428	U.O.No.CMH-1 GA/2017/1606 dt.21.02.2018	Gram Panchayat, Thed Mirjapur, Block Ellenabad, Distt. Sirsa. "For construction of Street (Interlocking Paver Blocks) from Village to Ghagar River and across."	10,00,000/-	
429	U.O.No.CMH-1 GA/2017/1606 dt.21.02.2018	Gram Panchayat, Dhobrian, Block Ellenabad, Distt. Sirsa. "For construction of Streets."	5,00,000/-	
430	U.O.No.CMH-1 GA/2017/1606 dt.21.02.2018	Gram Panchayat, Talwara, Block Ellenabad, Distt. Sirsa. "For construction of Streets."	10,00,000/-	
431	U.O.No.CMH-1 GA/2017/1606 dt.21.02.2018	Gram Panchayat, Beharwala Khurd, Block Ellenabad, Distt. Sirsa. "For construction of Streets."	5,00,000/-	
432	U.O.No.CMH-1 GA/2017/1606 dt.21.02.2018	Gram Panchayat, Dhani Shera, Block Ellenabad, Distt. Sirsa. "For construction of Streets."	5,00,000/-	
433	U.O.No.CMH-1 GA/2017/1606 dt.21.02.2018	Gram Panchayat, Chilkani Dhab, Block Ellenabad, Distt. Sirsa. "For construction of Streets."	10,00,000/-	
434	U.O.No.CMH-1 GA/2017/1607 dt.21.02.2018	Gram Panchayat, Gigorani, Block Nathusari Chaupta, Distt. Sirsa. "For construction of Shed in Shree Krishan Parnami Gaushala, Gigorani."	5,00,000/-	
435	U.O.No.CMH-1 GA/2017/1607 dt.21.02.2018	Shree Krishna Gopal Gaushala (Regn. No. 01737), Dhukda, Block Nathusari Chaupta, Distt. Sirsa. "For construction of Shed in Gaushala."	5,00,000/-	
436	U.O.No.CMH-1 GA/2017/1607 dt.21.02.2018	Shree Krishan Gaushala Sewa Samiti (Regn. No. HR-011-252), Beharwala Khurd, Block Ellenabad, Distt. Sirsa. "For construction of Shed	5,00,000/-	
437	U.O.No.CMH-1 GA/2017/1607 dt.21.02.2018	Shree RadhaKrishan Gaushala (Regn. No. 01474), Near Power House, Dholpalia, Block & Tehsil Ellenabad, Distt. Sirsa. "For construction	2,00,000/-	
438	U.O.No.CMH-1 GA/2017/1607 dt.21.02.2018	Shree Krishna Parnami Gaushala, Darba Kalan, Block Nathusari Chaupta, Distt. Sirsa. "For construction of Shed in Gaushala."	5,00,000/-	
439	U.O.No.CMH-1 GA/2017/1607 dt.21.02.2018	Shiv Shakti Krishan Muni Gaushala, Vill. Chaharwala, Block Nathusari Chaupta, Distt. Sirsa. "For construction of Shed in Gaushala."	10,00,000/-	
440	U.O.No.CMH-1 GA/2017/1685 dt.22.02.2018	Executive Engineer, Panchayati Raj, Karnal. "For completion of Dr. Mangal Sen Auditorium at Karnal."	1,00,00,000/-	
441	U.O.No.CMH-1 GA/2017/1696 dt.23.02.2018	The Baba Daya Dass Co-Operative Multi-Purpose Society Ltd. Dhanana-3, Distt. Bhiwani. "For construction of Balmiki Bhawan in	11,00,000/-	
442	U.O.No.CMH-1 GA/2017/1704 dt.23.02.2018	Vanvasi Kalyan Ashram Haryana (Regn. No. 01980), Aggarsain Chowk, Bajrang Bali Colony, Rohtak Road, Bhiwani. "For Organizing Free	5,00,000/-	SDO (C), Bhiwani.
443	U.O.No.CMH-1 GA/2017/1700 dt.23.02.2018	Bar Association, Guhla, Distt. Kaithal. "For construction of Library and purchase of books."	5,00,000/-	SDO (C), Guhla.
444	U.O.No.CMH-1 GA/2017/1708 dt.23.02.2018	Punjabi Welfare Society (Regn. No. 00775), Punjabi Dharamshala Julana, Distt. Jind. "For construction of Punjabi Dharamshala at Julana."	11,00,000/-	SDO (C), Jind.
445	U.O.No.CMH-1 GA/2017/1712 dt.23.02.2018	Para Sports Association of Haryana (Regn. No. 02744), #720, Sector-3, Faridabad. "For Organizing 18 th National Paralympic Athletics	50,00,000/-	SDO (C), Faridabad.
446	U.O.No.CMH-1 GA/2017/1716 dt.23.02.2018	Sh. Rajender S/o Sh. Saidass, #287-9, Dairy Mohalla, Rohtak. "For financial assistance to Sh. Rajender S/o Sh. Saidass for treatment of his son	2,00,000/-	SDO (C), Rohtak.
447	U.O.No.CMH-1 GA/2017/1807 dt.27.02.2018	Smt. Luxmi W/o Late Sh. Budh Ram, Vill. Ghughera, Tehsil & Distt. Palwal. "For financial assistance to Smt. Luxmi W/o Late Sh. Budh	2,00,000/-	SDO (C), Palwal.
448	U.O.No.CMH-1 GA/2017/1811 dt.27.02.2018	Sh. Surender Kumar S/o Sh. Kesar Dass, #904/22, Jhang Colony, Rohtak. "To compensate Sh. Surender Kumar for the loss due to fire	2,00,000/-	SDO (C), Rohtak.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
449	U.O.No.CMH-1 GA/2017/1815 dt.27.02.2018	Dev Sr. Sec. School, Vill. Barsat (Gharaunda), Distt. Karnal. "For construction of Hall."	5,00,000/-	SDO (C), Karnal.
450	U.O.No.CMH-1 GA/2017/1815 dt.27.02.2018	Arya Samaj, Gharaunda, Distt. Karnal. "For construction of Hall."	5,00,000/-	SDO (C), Karnal.
451	U.O.No.CMH-1 GA/2017/1815 dt.27.02.2018	Shree Guru Sain Bhagat Dharamshala Avm Mandir Sabha, Near Bus Stand, G.T. Road, Gharaunda, Distt. Karnal. "For construction of	5,00,000/-	SDO (C), Karnal.
452	U.O.No.CMH-1 GA/2017/1815 dt.27.02.2018	Rising Sun Educational Charitable Society Kaimla, Gharaunda, Distt. Karnal. "For construction of Rooms."	5,00,000/-	SDO (C), Karnal.
453	U.O.No.CMH-1 GA/2017/1815 dt.27.02.2018	Sh. Lakhmi Chand S/o Sh. Man Singh, Near Tower, Vill. Bastara, Gharaunda, Distt. Karnal. "For repair of house and education of children,	1,50,000/-	SDO (C), Karnal.
454	U.O.No.CMH-1 GA/2017/1815 dt.27.02.2018	Smt. Roshani Devi W/o Sh. Jile Singh, #606, Vill. Staundi, Distt. Karnal. "For repair of house and education of her children, being poor."	2,00,000/-	SDO (C), Karnal.
455	U.O.No.CMH-1 GA/2017/1815 dt.27.02.2018	World Renewal Spiritual Trust, Gharaunda, Distt. Karnal. "For construction of Hall."	5,00,000/-	SDO (C), Karnal.
456	U.O.No.CMH-1 GA/2017/1815 dt.27.02.2018	Shri Krishan Balram Gaushala Samiti, Vill. Gagsina, Gharaunda, Distt. Karnal. "For construction of Shed."	10,00,000/-	SDO (C), Karnal.
457	U.O.No.CMH-1 GA/2017/1953 dt.08.03.2018	Smt. Sarita Rani W/o Sh. Jitender, Vill. Shera, Tehsil Madlauda, Distt. Panipat. "For financial assistance to Smt. Sarita Rani W/o Sh. Jitender	1,00,000/-	SDO (C), Panipat.
458	U.O.No.CMH-1 GA/2017/1957 dt.08.03.2018	Sh. Deepak S/o Late Sh. Harpal Singh, International Para Shooter, VPO Shahpur, Distt. Ambala. "For financial assistance to Sh. Deepak	6,70,000/-	SDO (C), Ambala Cantt.
459	U.O.No.CMH-1 GA/2017/1969 dt.08.03.2018	Bharat Vikas Parishad Vivek Shakha, Ambala Cantt. "For construction of Building of Bharat Vikas Parishad (Vivek Shakha, Ambala Cantt.)."	11,00,000/-	SDO (C), Ambala Cantt.
460	U.O.No.CMH-1 GA/2017/2004 dt.09.03.2018	Saini Sabha Naraingarh (Regn. No. 603), Registered Office 740, Ward No. 12, Near UCO Bank, Naraingarh, Distt. Ambala. "For	21,00,000/-	SDO (C), Naraingarh.
461	U.O.No.CMH-1 GA/2017/2082 dt.12.03.2018	Shree Krishan Nandi Gaudham Seva Samiti (Regn. No. 00796), Vill. Sullar, Distt. Ambala. "For purchase of fodder and construction of	11,00,000/-	SDO (C), Ambala.
462	U.O.No.CMH-1 GA/2017/1961 dt.08.03.2018	Punjabi Sewa Sadan (Regd.), Near Gurudwara Neem Sahib, Kaithal. "For construction of Hall in Punjabi Sewa Sadan and fixing of Grils on	21,00,000/-	SDO (C), Kaithal.
463	U.O.No.CMH-1 GA/2017/2020 dt.12.03.2018	Nirmal Shiksha Samiti, Kalayat (Regn. No. 172), Distt. Kaithal. "For construction of Science Lab."	5,00,000/-	SDO (C), Kalayat.
464	U.O.No.CMH-1 GA/2017/2020 dt.12.03.2018	New Tagore Sr. Sec, Schoool, Kithana (Kaithal), No. 812. "For construction of Courtyard & Repair of Toilets."	5,00,000/-	SDO (C), Kaithal.
465	U.O.No.CMH-1 GA/2017/2020 dt.12.03.2018	Gram Panchayat, Kheri Sheru, Block & District Kaithal. "For construction of Brick Rasta from Rajbaha Patri to land of Sh. Surender Singh S/o	4,50,000/-	SDO (C), Kaithal.
466	U.O.No.CMH-1 GA/2017/2020 dt.12.03.2018	Dr. Bhim Rao Ambedkar Govt. College, Jagdishpura, Kaithal. "For construction of shed/beautification of college."	6,00,000/-	SDO (C), Kaithal.
467	U.O.No.CMH-1 GA/2017/1965 dt.08.03.2018	Smt. Sonia Bhatia W/o Late Sh. Swaroop Bhatia, #21/1, Ram Nagar, Karnal. "For financial assistance to Smt. Sonia Bhatia W/o Late Sh.	5,00,000/-	SDO (C), Karnal.
468	U.O.No.CMH-1 GA/2017/2028 dt.12.03.2018	Valmiki Dharam Parishad (Regn. No. 106), Ram Nagar, Karnal. "For Construction of Valmiki Dharamshala for use of General Public."	5,00,000/-	SDO (C), Karnal.
469	U.O.No.CMH-1 GA/2017/2028 dt.12.03.2018	Bhagwan Valmiki Jan Kalyan Sangh (Regn. No. 7072), Sector-9, Urban Estate, Karnal. "For Completion of Bhagwan Valmiki Bhawan."	11,00,000/-	SDO (C), Karnal.
470	U.O.No.CMH-1 GA/2017/2028 dt.12.03.2018	Bhagwan Valmiki Bhawan Nirman Samuday Sabha, Shamgarh (Regn. No. 07269), Karnal. "For Construction of shed & Toilet/Bathraoom in	5,00,000/-	SDO (C), Karnal.
471	U.O.No.CMH-1 GA/2017/1974 dt.08.03.2018	Shreeram Mandir Trust (Regd.), Punjabi Dharamshala, Vill. Dujana, Distt. Jhajjar. "For construction of six rooms in Punjabi	31,00,000/-	SDO (C), Beri.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
472	U.O.No.CMH-1 GA/2017/2012 dt.12.03.2018	Arihant Pro Education Society (Regn. No. 00493), SCF-11, MIE, Bahadurgarh Distt. Jhajjar. "For purchase of books for library and	10,00,000/-	SDO (C), Bahadurgarh.
473	U.O.No.CMH-1 GA/2017/1979 dt.08.03.2018	Indian Council of Food and Agriculture, B Wing, 2 nd Floor, Naurang House, K.G. Marg, New Delhi. "For organising Conferences, Workshops,	25,00,000/-	Under Secretary (CM Cell-II)
474	U.O.No.CMH-1 GA/2017/1984 dt.08.03.2018	Jhojhu Kalan Shiksha Avm Jankalyan Samiti, Jhojhu Kalan, Badhra, Distt. Charkhi Dadri. "For construction of Basket Ball Court and Water	5,00,000/-	SDO (C), Badhra.
475	U.O.No.CMH-1 GA/2017/1984 dt.08.03.2018	Gram Panchayat Jewali, Badhra, Distt. Charkhi Dadri. "For construction of Hall."	13,00,000/-	SDO (C), Badhra.
476	U.O.No.CMH-1 GA/2017/1984 dt.08.03.2018	Vaidaik Shiksha Samiti (Regd.) Panchgaon, Badhra, Distt. Charkhi Dadri. "For repair of Rooms."	5,00,000/-	SDO (C), Badhra.
477	U.O.No.CMH-1 GA/2017/1984 dt.08.03.2018	Shree Radhe Krishna Gaushala Kadma (Regn. No. 185), VPO Kadma, Badhra, Distt. Charkhi Dadri. "For construction of Shed."	5,00,000/-	SDO (C), Badhra.
478	U.O.No.CMH-1 GA/2017/1984 dt.08.03.2018	Gram Panchayat Badhra, Distt. Charkhi Dadri. "For construction of Boundary Wall of Jangra Dharamshala and White Wash of Main Gate and	5,00,000/-	SDO (C), Badhra.
479	U.O.No.CMH-1 GA/2017/1984 dt.08.03.2018	Shree Ram Education Society (Regn. No. 3116), Baund Kalan, Distt. Charkhi Dadri. "For construction of Stage."	2,00,000/-	SDO (C), Badhra.
480	U.O.No.CMH-1 GA/2017/1984 dt.08.03.2018	Sarswati Bal Mandir Sr. Sec. School, Atela, Distt. Charkhi Dadri. "For purchase of Computer/ Furniture for Computer Lab."	1,00,000/-	SDO (C), Badhra.
481	U.O.No.CMH-1 GA/2017/2016 dt.12.03.2018	Veer Bhagat Singh Gaushala Samiti (Regn. No. HR-020/2014/297) Vill. Kira, Tehsil Nuh, District Nuh. "For purchase of Fodder."	1,00,000/-	SDO (C), Nuh.
482	U.O.No.CMH-1 GA/2017/2034 dt.12.03.2018	Gram Panchayat, Sabhapur, District Yamuna Nagar. "For Construction of Harijan Choupal."	5,00,000/-	SDO (C), Jagadhari.
483	U.O.No.CMH-1 GA/2017/2034 dt.12.03.2018	Dragoan Boat Association Haryana (Regn. No. 143), #1043, Sector-17, HUDA, Jagadhari, Yamuna Nagar. "For promotion of sports	5,00,000/-	SDO (C), Jagadhari.
484	U.O.No.CMH-1 GA/2017/2040 dt.12.03.2018	Nand Baba Gau Sewa Sansthan (Regn. No. 1360) Near Shanidev Mandir, Mandi Kalanwali, District Sirsa. "For purchase of Fodder."	4,00,000/-	SDO (C), Sirsa.
485	U.O.No.CMH-1 GA/2017/2040 dt.12.03.2018	Shri Shyam Go-Raksha Dal Memorial Trust (Regn. No. 4422) Sirsa, Near Sariya Factory, Dabwali Road, Sirsa. "For Construction of shed."	5,00,000/-	SDO (C), Sirsa.
486	U.O.No.CMH-1 GA/2017/2045 dt.12.03.2018	Sir Chhotu Ram Senior Secondary School (Regn. No. 08661), Pegga, Distt. Jind. "For Construction of Room."	6,00,000/-	SDO (C), Jind.
487	U.O.No.CMH-1 GA/2017/2049 dt.12.03.2018	Ningania Vidya Mandir High School, Vill. Shahjanpur, Raipur Rani, Distt. Panchkula. "For construction of room."	2,51,000/-	SDO (C), Panchkula.
488	U.O.No.CMH-1 GA/2017/2053 dt.12.03.2018	Markanda National College, Shahabad Markanda, Distt. Kurukshetra. "For construction of High-tech Smart Class Room."	5,00,000/-	SDO (C), Shahabad.
489	U.O.No.CMH-1 GA/2017/2053 dt.12.03.2018	Fatehgarh Jharauli Gram Sudhar Committee (Regn.No. 01473), Vill. Fatehgarh Jharauli, PO Nalvi, Shahabad, District Kurukshetra. "For	7,00,000/-	SDO (C), Shahabad.
490	U.O.No.CMH-1 GA/2017/2053 dt.12.03.2018	Indira Gandhi National College, Dhanora, Ladwa, Distt. Kurukshetra. "For construction of rooms."	5,00,000/-	SDO (C), Thanesar.
491	U.O.No.CMH-1 GA/2017/2053 dt.12.03.2018	Sh. Sunil Kumar S/o Sh. Baldev Singh, Vill. Bir Bartholi (Chakchanpur), Block Ladwa, Distt. Kurukshetra. "For financial assistance to Sh.	3,00,000/-	SDO (C), Thanesar.
492	U.O.No.CMH-1 GA/2017/2061 dt.12.03.2018	Jat Sabha (Regn. No. 00124), Vill. Nangal Chaudhary, Distt. Mahendergarh. "For construction of Jaat Bhawan for use of General	31,00,000/-	SDO (C), Mahendergarh
493	U.O.No.CMH-1 GA/2017/2061 dt.12.03.2018	Aarsh Samvardhan Nyaas (Narnaul), (Regn. No. 1788/2015), Arsh Gurukul, Khanpur, Distt. Mahendergrh. "For construction of Rooms in	11,00,000/-	SDO (C), Narnaul
494	U.O.No.CMH-1 GA/2017/2061 dt.12.03.2018	Rajput Mahasabha Mahendergarh (Regn. No. 00156), Mahendergrh. "For construction of Rooms in Rajput Bhawan for use of General	25,00,000/-	SDO (C), Mahendergarh

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
495	U.O.No.CMH-1 GA/2017/2061 dt.12.03.2018	Valmiki Yuva Sabha (Regn. No. 00034), Valmiki Bhawan, Mahendergarh. "For extension of Valmiki Bhawan for use of General Public."	11,00,000/-	SDO (C), Mahendergarh
496	U.O.No.CMH-1 GA/2017/2061 dt.12.03.2018	Baba Jairam Dass Mandir Committee Vill. Pali, Distt. Mahendergarh. "For construction of Common Rooms for use of General Public."	21,00,000/-	SDO (C), Mahendergarh
497	U.O.No.CMH-1 GA/2017/2070 dt.12.03.2018	Swami Deeptanand Avdhoot Memorial Charitable Trust (Regn. No. 7803), Vill. Kharar Alipur, Distt. Hisar. "For construction of Bhawan	11,00,000/-	SDO (C), Hisar.
498	U.O.No.CMH-1 GA/2017/2074 dt.12.03.2018	Bhagwan Parshuram Seva Samiti Hodal (Regd.), Hodal, Distt. Palwal. "For construction of Bhawan for use of General Public."	21,00,000/-	SDO (C), Hodal.
499	U.O.No.CMH-1 GA/2017/2078 dt.12.03.2018	Bharat Vikas Parishad Maharana Pratap Nayas Gurgaon (Regn. No. 3942), Flat No. 157, HEVO Apartment, Sector-15, Part- II, Gurugram. "For	11,00,000/-	SDO (C), Gurugram.
500	U.O.No.CMH-1 GA/2017/2108 dt.13.03.2018	Sh. Liluram S/o Sh. Khushiya, Vill. Shamlo Kalan, Tehsil & Distt. Jind. "To compensate Sh. Liluram for the sudden death of his son while	1,00,000/-	SDO (C), Jind.
501	U.O.No.CMH-1 GA/2017/2112 dt.13.03.2018	Patarkar Welfare Samiti, Near Punjabi Colony, Ward No. 13, Punhana, Distt. Nuh. "For repair of Room and Purchase of Furniture, Computer,	5,00,000/-	SDO (C), Punhana.
502	U.O.No.CMH-1 GA/2017/2112 dt.13.03.2018	Shri Tularam Geeta Vidhya Mandir Sr. Sec. School, Pinangwan, Tehsil Punhana, Distt. Nuh. "For construction of New Rooms."	5,00,000/-	SDO (C), Punhana.
503	U.O.No.CMH-1 GA/2017/2112 dt.13.03.2018	Shri Dataram S/o Sh. Gurdial, Vill. Tuseni, Tehsil Punhana, Distt. Nuh. "To compensate Sh. Dataram for the loss due to fire incident in his	3,00,000/-	SDO (C), Punhana.
504	U.O.No.CMH-1 GA/2017/2112 dt.13.03.2018	Shri Fajjar S/o Shri Nuru, Vill. Baded, Tehsil Firozpur Jhirka, Distt. Nuh. "For financial assistance to Shri Fajjar for repair of House,	3,00,000/-	SDO (C), Firozpur Jhirka.
505	U.O.No.CMH-1 GA/2017/2112 dt.13.03.2018	Executive Engineer, Panchayati Raj Punhana, Distt. Nuh. "i) Rs.5.00 lacs for construction of Ramleela Stage at Vill. Bichhor, ii) Rs.5.00 lacs for construction of Harijan Chaupal at Vill. Bichhor, Tehsil Punhana."	10,00,000/-	SDO (C), Punhana.
506	U.O.No.CMH-1 GA/2017/2112 dt.13.03.2018	Shri Gautam Rishi Goshala Samiti, Akbarpur Road, Vill. Pinangwan, Tehsil Punhana, Distt. Nuh. "For construction of Cow Shed and Fodder	9,00,000/-	SDO (C), Punhana.
507	U.O.No.CMH-1 GA/2017/2112 dt.13.03.2018	Gram Panchayat Dudoli, Tehsil Punhana, Distt. Nuh. "For purchase of sports equipment for players of Village Dudoli."	1,00,000/-	SDO (C), Punhana.
508	U.O.No.CMH-1 GA/2017/2112 dt.13.03.2018	Sarva Jati Viwah Samiti Pinangwan, Tehsil Punhana, Distt. Nuh. "For Mass Marriages of Poor Girls."	2,00,000/-	SDO (C), Punhana.
509	U.O.No.CMH-1 GA/2017/2124 dt.13.03.2018	Smt. Urmila W/o Sh. Shivnath, # 51-B, Ashiyana, Sector 20, Panchkula. "For financial assistance to Smt. Urmila for her Kidney	50,000/-	SDO (C), Panchkula.
510	U.O.No.CMH-1 GA/2017/2128 dt.13.03.2018	Shaheed Bhagat Singh Jagriti Manch (Regn. No. HR/001/2013/00359), #166, Maheshpur, Sector 21, Panchkula. "For instatllation of Statute of	1,00,000/-	SDO (C), Panchkula.
511	U.O.No.CMH-1 GA/2017/2136 dt.13.03.2018	Sh. Balram S/o Sh. Puran Chand, Vill. Beed Ghaggar, Distt. Panchkula. "For financial assistance to Sh. Balram for Growth Hormone	50,000/-	SDO (C), Panchkula.
512	U.O.No.CMH-1 GA/2017/2132 dt.13.03.2018	Smt. Santosh, W/o Sh. Mahabir, Vill. Khanpur Kalan, Tehsil Gohana, Distt. Sonapat. "To compensate Smt. Santosh for the loss due to fire	1,00,000/-	SDO (C), Gohana.
513	U.O.No.CMH-1 GA/2017/2154 dt.13.03.2018	Sh. Pawan Kumar S/o Sh. Leechhu Ram, Vill. Randhawa, Tehsil Nathusari Chuapta, Distt. Sirsa. "For financial assistance to Sh. Pawan	50,000/-	SDO (C), Sirsa.
514	U.O.No.CMH-1 GA/2017/2188 dt.14.03.2018	Shri Shiv Vikas Samiti, Vill. Budsham, Distt. Panipat. "For construction of Community Centre."	11,00,000/-	SDO (C), Panipat.
515	U.O.No.CMH-1 GA/2017/2249 dt.19.03.2018	Acharyapuri Extension Ganga Vihar Residents Welfare Association (Regn. No. 03077), 824/2, Acharyapuri Extn., Ganga Vihar, Gurugram. "For	11,00,000/-	SDO (C), Gurugram.
516	U.O.No.CMH-1 GA/2017/2249 dt.19.03.2018	Society for Social and Religious Cause (Regn. No. 03237), #42, Gaushala Market, Near Bus Stand, Mata Road, Gurugram. "For free	8,00,000/-	SDO (C), Gurugram.
517	U.O.No.CMH-1 GA/2017/2249	Vedic Kanya High School (Regn. No. 00616), Arya Samaj Road, Jaikabpura, Gurugram. "For	5,00,000/-	SDO (C), Gurugram.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.19.03.2018	purchase of Computers, furniture for school and		
518	U.O.No.CMH-1 GA/2017/2249 dt.19.03.2018	Resident Welfare Association (Regn. No. HR/18/829/2013), #428/21, Om Nagar Phase-II, Gurugram. "For promotion of Sports activities	2,00,000/-	SDO (C), Gurugram.
519	U.O.No.CMH-1 GA/2017/2256 dt.19.03.2018	Sh. Subhash S/o Sh. Jeeram, Vill. Randhawa, Tehsil Nathusari Chaupta, Distt. Sirsa. "To compensate Sh. Subhash for the loss of eyesight	50,000/-	SDO (C), Sirsa.
520	U.O.No.CMH-1 GA/2017/2260 dt.19.03.2018	Swami Aatmanand Ji Shiksha Samiti (Regn. No. 006), Vikas Nagar, Bhiwani Road, Jind. "For Construction of Bhawan."	15,00,000/-	SDO (C), Jind.
521	U.O.No.CMH-1 GA/2017/2264 dt.19.03.2018	District Bar Association, Jind. "For Erecting Cabins for Advocates and Purchase of Furniture for Litigant Hall."	21,00,000/-	
522	U.O.No.CMH-1 GA/2017/2357 dt.21.03.2018	Sh. Rohtash S/o Sh. Gudev, Shamlo Khurd, Baroli, Distt Jind. "For financial assistance for his treatment for Nephrotic Syndrome, being	50,000/-	
523	U.O.No.CMH-1 GA/2017/2274 dt.20.03.2018	Bhatia Sewak Samaj (Regd.), NH-2, Block-D, NIT Faridabad. "For purchase of Yag Laser Machine for providing free facility for treatment	11,00,000/-	SDO (C), Faridabad.
524	U.O.No.CMH-1 GA/2017/2274 dt.20.03.2018	Shri Ram Ji Charitable Hospital Society (Regn. No. 1422), Tikona Park, NIT Faridabad. "For purchase of New Machines / Equipments for	11,00,000/-	SDO (C), Faridabad.
525	U.O.No.CMH-1 GA/2017/2274 dt.20.03.2018	District Tax Bar Association (Regd.) Faridabad, Advocate Chambers, Sales Tax Office, Sector-12, Faridabad. "For purchase of Furniture for	5,00,000/-	SDO (C), Faridabad.
526	U.O.No.CMH-1 GA/2017/2274 dt.20.03.2018	Gautam Foundation (Regd.), #356, Sector 48, Faridabad. "For organising Mass Marriages of poor girls and free distribution of clothes to the	5,00,000/-	SDO (C), Faridabad.
527	U.O.No.CMH-1 GA/2017/2281 dt.20.03.2018	Sh. Mahesh Gaur S/o Sh. Babu Lal, Vill. Bajar, Tehsil Narnaul, Distt. Mahendergarh. "For financial assistance for Repair of House, being	1,00,000/-	SDO (C), Narnaul.
528	U.O.No.CMH-1 GA/2017/2281 dt.20.03.2018	Miss. Babita D/o Jagdish Prasad, Vill. Mayee, Tehsil Narnaul, Distt. Mahendergarh. "For financial assistance for Higher Education of	50,000/-	SDO (C), Narnaul.
529	U.O.No.CMH-1 GA/2017/2281 dt.20.03.2018	Sh. Kamal S/o Sh. Jagdish, Moh. Kharkhari, Narnaul, Distt. Mahendergarh. "For financial assistance for Repair of House, being poor	1,00,000/-	SDO (C), Narnaul.
530	U.O.No.CMH-1 GA/2017/2281 dt.20.03.2018	Smt. Saroj Devi Wd/o Sh. Om Prakash, Moh. Bhatwada, Narnaul, Distt. Mahendergarh. "For financial assistance for Repair of House, being	80,000/-	SDO (C), Narnaul.
531	U.O.No.CMH-1 GA/2017/2281 dt.20.03.2018	Smt. Mohani Devi W/o Sh. Bahadur Sharma, Moh. Misharwara, Narnaul, Distt. Mahendergarh. "For financial assistance for Repair of House,	40,000/-	SDO (C), Narnaul.
532	U.O.No.CMH-1 GA/2017/2281 dt.20.03.2018	Sh. Maha Ram S/o Sh. Shyo Narayan, Vill. Tajipur, Tehsil Narnaul, Distt. Mahendergarh. "For financial assistance for Repair of House,	75,000/-	SDO (C), Narnaul.
533	U.O.No.CMH-1 GA/2017/2281 dt.20.03.2018	Sh. Phool Singh S/o Sh. Shyo Karan, Vill. Gomla, Tehsil Narnaul, Distt. Mahendergarh. "For financial assistance for treatment of Cancer,	1,00,000/-	SDO (C), Narnaul.
534	U.O.No.CMH-1 GA/2017/2281 dt.20.03.2018	Smt. Pooja Devi Wd/o Sh. Sudhir Kumar, Vill. Seka, Tehsil Narnaul, Distt. Mahendergarh. "For financial assistance for Education of Children,	50,000/-	SDO (C), Narnaul.
535	U.O.No.CMH-1 GA/2017/2281 dt.20.03.2018	Sh. Satish Kumar S/o Sh. Kabul Chand, Vill. Madlana, Tehsil Narnaul, Distt. Mahendergarh. "For financial assistance for treatment of Artho,	70,000/-	SDO (C), Narnaul.
536	U.O.No.CMH-1 GA/2017/2281 dt.20.03.2018	Sh. Rohtash S/o Sh. Lal Chand, Vill. Bhushan Kalan, Tehsil Narnaul, Distt. Mahendergarh. "For financial assistance for Cancer Treatment, being	1,00,000/-	SDO (C), Narnaul.
537	U.O.No.CMH-1 GA/2017/2281 dt.20.03.2018	Sh. Ratiram S/o Sh. Harful Singh, Moh. Purani Mandi, Narnaul, Distt. Mahendergarh. "For financial assistance for Repair of House, being	40,000/-	SDO (C), Narnaul.
538	U.O.No.CMH-1 GA/2017/2295 dt.20.03.2018	Smt. Santosh W/o Sh. Vipul urf Billu, Moh. Indra Colony, Narnaul, Distt. Mahendergarh. "For financial assistance for Repair of House,	30,000/-	SDO (C), Narnaul.
539	U.O.No.CMH-1 GA/2017/2295 dt.20.03.2018	Smt. Munni Devi Wd/o Sh. Dwarka Prasad, Vill. Rampura, Tehsil Narnaul, Distt. Mahendergarh. "For financial assistance for Repair of House,	40,000/-	SDO (C), Narnaul.
540	U.O.No.CMH-1 GA/2017/2295	Sh. Rakesh Kumar S/o Sh. Brij Lal, Vill. Nuni Kalan, Tehsil Narnaul, Distt. Mahendergarh. "for	30,000/-	SDO (C), Narnaul.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.20.03.2018	financial assistance for Education of Children,		
541	U.O.No.CMH-1 GA/2017/2295 dt.20.03.2018	Smt. Devi W/o Sh. Rajinder, Vill. Dhani Kojinda, Tehsil Narnaul, Distt. Mahendergarh. “For financial assistance for Kidney Transplant,	1,00,000/-	SDO (C), Narnaul.
542	U.O.No.CMH-1 GA/2017/2295 dt.20.03.2018	Smt. Banarshi W/o Sh. Roshan Lal, Vill. Sihma, Tehsil Narnaul, Distt. Mahendergarh. “for financial assistance for Repair of House, being	30,000/-	SDO (C), Narnaul.
543	U.O.No.CMH-1 GA/2017/2295 dt.20.03.2018	Sh. Rajender S/o Sh. Ghasi Ram, Vill. Bhushan Kalan, Tehsil Narnaul, Distt. Mahendergarh. “For financial assistance for Heart Treatment, being	40,000/-	SDO (C), Narnaul.
544	U.O.No.CMH-1 GA/2017/2295 dt.20.03.2018	Sh. Pahlad Singh S/o Sh. Rattan Singh, Housing Board Colony, Narnaul, Distt. Mahendergarh. “For financial assistance for Repair of House,	40,000/-	SDO (C), Narnaul.
545	U.O.No.CMH-1 GA/2017/2295 dt.20.03.2018	Sh. Abhay Ram S/o Sh. Shree Ram, Vill. Chindaliya, Tehsil Narnaul, Distt. Mahendergarh. “For financial assistance for Lever treatment,	50,000/-	SDO (C), Narnaul.
546	U.O.No.CMH-1 GA/2017/2295 dt.20.03.2018	Smt. Rekha Devi W/o Sh. Surender Singh, Vill. Patikara, Tehsil Narnaul, Distt. Mahendergarh. “For financial assistance for Repair of House,	1,00,000/-	SDO (C), Narnaul.
547	U.O.No.CMH-1 GA/2017/2295 dt.20.03.2018	Smt. Sarita Devi W/o Sh. Sanjay, Vill. Rampura, Tehsil Narnaul, Distt. Mahendergarh. “for financial assistance for Education of Children,	40,000/-	SDO (C), Narnaul.
548	U.O.No.CMH-1 GA/2017/2295 dt.20.03.2018	Sh. Pawan Sharma S/o Sh. Om Prakash, Moh. Chanduwada, Narnaul, Distt. Mahendergarh. “for financial assistance for Repair of House, being	40,000/-	SDO (C), Narnaul.
549	U.O.No.CMH-1 GA/2017/2309 dt.20.03.2018	Sh. Rajender Saini S/o Sh. Chiranji Lal, Moh. Jer Manderi, Narnaul, Distt. Mahendergarh. “For financial assistance for Repair of House, being	25,000/-	SDO (C), Narnaul.
550	U.O.No.CMH-1 GA/2017/2309 dt.20.03.2018	Smt. Monika W/o Sh. Khushiram, Vill. Mandhana, Teh. Narnaul, Distt. Mahendergarh. “For financial assistance for Repair of House,	40,000/-	SDO (C), Narnaul.
551	U.O.No.CMH-1 GA/2017/2309 dt.20.03.2018	Sh. Deen Dayal S/o Sh. Mangl Ram, Vill. Rampura, Tehsil Narnaul, Distt. Mahendergarh. “For financial assistance for Repair of House,	40,000/-	SDO (C), Narnaul.
552	U.O.No.CMH-1 GA/2017/2309 dt.20.03.2018	Smt. Geeta Devi W/o Sh. Phool Chand Sharma, Moh. Shiv Colony, Narnaul, Distt. Mahendergarh. “For financial assistance for her	40,000/-	SDO (C), Narnaul.
553	U.O.No.CMH-1 GA/2017/2309 dt.20.03.2018	Ms. Priyanka Joshi D/o Sh. Kailash, Vill. Niwaj Nagar, Tehsil Narnaul, Distt. Mahendergarh. “For financial assistance for Higher Education of	40,000/-	SDO (C), Narnaul.
554	U.O.No.CMH-1 GA/2017/2309 dt.20.03.2018	Sh. Khushi Ram S/o Sh. Hari Chand, Vill. Patikara, Tehsil Narnaul, Distt. Mahendergarh. “For financial assistance for Repair of House,	30,000/-	SDO (C), Narnaul.
555	U.O.No.CMH-1 GA/2017/2309 dt.20.03.2018	Sh. Umesh Kumar S/o Arjun Lal Saini, Moh. Peeraaga, Narnaul, Distt. Mahendergarh. “For financial assistance for his father’s treatment for	40,000/-	SDO (C), Narnaul.
556	U.O.No.CMH-1 GA/2017/2309 dt.20.03.2018	Sh. Devender S/o Sh. Hanuman Parsad, Vill. Bhushan Kalan, Tehsil Narnaul, Distt. Mahendergarh. “For financial assistance for	40,000/-	SDO (C), Narnaul.
557	U.O.No.CMH-1 GA/2017/2309 dt.20.03.2018	Sh. Maru Ram S/o Sh. Nanag Ram, Vill. Rampura, Tehsil Narnaul, Distt. Mahendergarh. “For financial assistance for Repair of House,	40,000/-	SDO (C), Narnaul.
558	U.O.No.CMH-1 GA/2017/2309 dt.20.03.2018	Sh. Prakash S/o Sh. Parbhathi, Vill. Rampura, Tehsil Narnaul, Distt. Mahendergarh. “For financial assistance for Repair of House, being	40,000/-	SDO (C), Narnaul.
559	U.O.No.CMH-1 GA/2017/2348 dt.21.03.2018	Punjabi Sabha Palwal (Regn. No. 1264), Punjabi Dharamshala, New Colony, Palwal. “Rs.21.00 lacs for Extension of Existing Building of Punjabi Dharamshala.	31,00,000/-	SDO (C), Palwal.
		“Rs.10.00 lacs for Purchase & Installation of Gym Equipments in Punjabi Dharamshala. “		
560	U.O.No.CMH-1 GA/2017/2353 dt.21.03.2018	Uttarakhand Yuva Manch (Regd.) Chandigarh, 5088-B, Sector-38 West, Chandigarh. “For Organising Blood Donation Camp.”	50,000/-	SDO (C), Panchkula.
561	U.O.No.CMH-1 GA/2017/2361 dt.21.03.2018	Keshav Madhav Dham Trust Kabrel, Vivekanand Bhawan, Mandi Road, Distt. Hisar. “For Purchase of Tractor-Trolley and agricultural	11,00,000/-	
562	U.O.No.CMH-1 GA/2017/2365 dt.21.03.2018	Shri Digamber Jain Sabha (Regd.), Jain Mandir Mohalla, Bhagwan Mahavir Marg, Ambala Cantt. Distt. Ambala. “For construction of	21,00,000/-	

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
563	U.O.No.CMH-1 GA/2017/2370 dt.21.03.2018	Gram Panchayat, Ladhot, Distt. Rohtak. "For construction/completion of Deswal Panchayat Bhawan Building."	21,00,000/-	
564	U.O.No.CMH-1 GA/2017/2401 dt.22.03.2018	Sh. Santlal S/o Deena Ram, Vill. Deroli Ahir, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being poor."	40,000/-	SDO (C), Narnaul.
565	U.O.No.CMH-1 GA/2017/2401 dt.22.03.2018	Sh. Suresh Kumar S/o Sh. Ramotar, Vill. Nangal Katha, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being poor."	1,00,000/-	SDO (C), Narnaul.
566	U.O.No.CMH-1 GA/2017/2401 dt.22.03.2018	Smt. Sunita Devi W/o Sh. Sukh Dev, Mohalla Nalapur, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being poor."	40,000/-	SDO (C), Narnaul.
567	U.O.No.CMH-1 GA/2017/2401 dt.22.03.2018	Sh. Pawan Kumar S/o Sh. Chuni Lal, Mohalla Mali Tiba, Narnaul, Distt. Mahendergarh. "For financial assistance for Education of Children, being poor."	25,000/-	SDO (C), Narnaul.
568	U.O.No.CMH-1 GA/2017/2401 dt.22.03.2018	Smt. Kalawati Devi W/o Sh. Ramesh Chand, Mohalla Puarni, Narnaul, Distt. Mahendergarh. "For financial assistance for Education of Children, being poor."	30,000/-	SDO (C), Narnaul.
569	U.O.No.CMH-1 GA/2017/2401 dt.22.03.2018	Smt. Sona Devi W/o Sh. Balwant Singh, Vill. Khaspur, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being poor."	25,000/-	SDO (C), Narnaul.
570	U.O.No.CMH-1 GA/2017/2401 dt.22.03.2018	Sh. Rankit Kaur w/o Sh. Harjeet Singh, Mohalla Kharkhari, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being poor."	30,000/-	SDO (C), Narnaul.
571	U.O.No.CMH-1 GA/2017/2401 dt.22.03.2018	Sh. Surender Kumar S/o Sh. Mahavir Parsad, Mohalla Shiv Nagar, Narnaul, Distt. Mahendergarh. "For financial assistance for Education of Children, being poor."	40,000/-	SDO (C), Narnaul.
572	U.O.No.CMH-1 GA/2017/2401 dt.22.03.2018	Sh. Bhuru Ram S/o Sh. Duli Chand, Vill. Khaspur, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being poor."	50,000/-	SDO (C), Narnaul.
573	U.O.No.CMH-1 GA/2017/2401 dt.22.03.2018	Smt. Minakshi W/o Sh. Narender Kumar Vill. Mittarpur, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being poor."	30,000/-	SDO (C), Narnaul.
574	U.O.No.CMH-1 GA/2017/2401 dt.22.03.2018	Sh. Ram Niwas S/o Sh. Suraj Bhan, Mohalla Kharkhari, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being poor."	65,000/-	SDO (C), Narnaul.
575	U.O.No.CMH-1 GA/2017/2401 dt.22.03.2018	Smt. Manpreet Kaur W/o Sh. Lakhvinder Singh, Mohall Kharkhai, Narnaul, Distt. Mahendergarh. "For financial assistance for Education of Children, being poor."	30,000/-	SDO (C), Narnaul.
576	U.O.No.CMH-1 GA/2017/2416 dt.22.03.2018	Sh. Jitender Kumar S/o Sh. Devender Nath, Vill. Patikara, Narnaul, Distt. Mahendergarh. "For financial assistance for Education of Children, being poor."	40,000/-	SDO (C), Narnaul.
577	U.O.No.CMH-1 GA/2017/2416 dt.22.03.2018	Sh. Rajkumar S/o Sh. Mahr Chand R/o Mali Tiba, Narnaul, Distt. Mahendergarh. "For financial assistance for Education of Children, being poor."	40,000/-	SDO (C), Narnaul.
578	U.O.No.CMH-1 GA/2017/2416 dt.22.03.2018	Smt. Suman W/o Sh. Pawan, Vill. Khanpur, Narnaul, Distt. Mahendergarh. "For financial assistance for Education of Children, being poor."	50,000/-	SDO (C), Narnaul.
579	U.O.No.CMH-1 GA/2017/2416 dt.22.03.2018	Sh. Banwari Lal S/o Sh. Puranmal, Vill. Badkoda, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being poor."	1,00,000/-	SDO (C), Narnaul.
580	U.O.No.CMH-1 GA/2017/2416 dt.22.03.2018	Sh. Hansraj S/o Sh. Mula Ram, Vill. Badgaon, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being poor."	40,000/-	SDO (C), Narnaul.
581	U.O.No.CMH-1 GA/2017/2416 dt.22.03.2018	Sh. Rambilas S/o Sh. Rampratap, Vill. Khanpur, Narnaul, Distt. Mahendergarh. "For financial assistance for Cancer Treatment, being poor."	40,000/-	SDO (C), Narnaul.
582	U.O.No.CMH-1 GA/2017/2416 dt.22.03.2018	Smt. Pooja W/o Sh. Bharat Singh, Vill. Dharsoon, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being poor."	25,000/-	SDO (C), Narnaul.
583	U.O.No.CMH-1 GA/2017/2416 dt.22.03.2018	Smt. Sarita Devi W/o Sh. Suresh Kumar R/o Indira Colony, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being poor."	30,000/-	SDO (C), Narnaul.
584	U.O.No.CMH-1 GA/2017/2416 dt.22.03.2018	Sh. Sohan Lal Sharma S/o Sh. Omkar Mal Sharma, Vill. Dohar Kalan, Narnaul, Distt. Mahendergarh. "For financial assistance for Education of Children, being poor."	50,000/-	SDO (C), Narnaul.
585	U.O.No.CMH-1 GA/2017/2416 dt.22.03.2018	Sh. Pappu S/o Sh. Sala Ram, Vill. Kojinda, Narnaul, Distt. Mahendergarh."For financial assistance for repair of house, being poor."	40,000/-	

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
586	U.O.No.CMH-1 GA/2017/2416 dt.22.03.2018	Smt. Krishana Devi W/o Sh. Rajbeer Singh, Vill. Nangal Pipa, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being	80,000/-	
587	U.O.No.CMH-1 GA/2017/2430 dt.22.03.2018	Sh. Dayanand S/o Sh. Shambhu Dayal, Mohalla Misharwara, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being	40,000/	
588	U.O.No.CMH-1 GA/2017/2430 dt.22.03.2018	Sh. Babu Lal Soni S/o Sh. Mani Ram, Mohalla Misharwala, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being	40,000/	
589	U.O.No.CMH-1 GA/2017/2430 dt.22.03.2018	Sh. Shankar Soni S/o Sh. Prithvi Singh, Mohalla Misharwara, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being	40,000/	
590	U.O.No.CMH-1 GA/2017/2430 dt.22.03.2018	Sh. Uttam Kumar S/o Sh. Chitar Mal, Mohalla Kharkhari, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being	50,000/	
591	U.O.No.CMH-1 GA/2017/2430 dt.22.03.2018	Smt. Sunita Agarwal W/o Saket Agarwal, Sinhana Road, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house,	50,000/	
592	U.O.No.CMH-1 GA/2017/2430 dt.22.03.2018	Smt. Suman Wd/o Sh. Bhagat Ram, Vill. Bhushan Kalan, Narnaul, Distt. Mahendergarh. "for financial assistance for repair of house,	40,000/-	
593	U.O.No.CMH-1 GA/2017/2430 dt.22.03.2018	Sh. Leeladhar S/o Sh. Kailash Chand, Vill. Khaspur, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being	40,000/-	
594	U.O.No.CMH-1 GA/2017/2430 dt.22.03.2018	Sh. Pravinder Antla S/o Sh. Surender Kumar, Vill. Nangal Mohanpur, Narnaul, Distt. Mahendergarh. "For financial assistance for	50,000/-	
595	U.O.No.CMH-1 GA/2017/2430 dt.22.03.2018	Sh. Devendra Kumar Yadav S/o Sh. Devdutt Yadav, Vill. Seka, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house,	95,000/-	
596	U.O.No.CMH-1 GA/2017/2430 dt.22.03.2018	Smt. Chota Devi W/o Sh. Kailash, Vill. Kanwl, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house, being poor."	40,000/-	
597	U.O.No.CMH-1 GA/2017/2430 dt.22.03.2018	Sh. Mahavir Prasad Sharma S/o Hariom Sharma, Vill. Mandhana, Narnaul, Distt. Mahendergarh. "For financial assistance for repair of house,	1,00,000/-	
598	U.O.No.CMH-1 GA/2017/2444 dt.22.03.2018	Miss Kavita D/o Sh. Vijay Kumar, #802, Raja Sahib Gali, Jagadhari, Distt. Yamunanagar. "For financial assistance to Miss Kavita for	1,00,000/-	
599	U.O.No.CMH-1 GA/2017/2457 dt.23.03.2018	Shree Digambar Jain Dharamshala (Regn. No. 009976), VPO Buria, Near Jain Mandir, Distt. Yamuna Nagar. "For construction of	5,00,000/-	SDO (C), Jagadhari.
600	U.O.No.CMH-1 GA/2017/2457 dt.23.03.2018	Helping Hands Group (Regn. No. 00048), #479-R, Model Town, Distt. Yamuna Nagar. "For installation of Deep Hand Pump in Rural Area	5,00,000/-	SDO (C), Jagadhari.
601	U.O.No.CMH-1 GA/2017/2457 dt.23.03.2018	Family Planning Association, 12, Adarsh Nagar, Near Bhai Kanhaiya Sahib Chowk, Yamuna Nagar. "For free Medical Camp, Free distribution	2,00,000/-	SDO (C), Jagadhari.
602	U.O.No.CMH-1 GA/2017/2457 dt.23.03.2018	Yuva Sewa Association (Regn. No. 00676), #1150, Sector-17, HUDA, Jagadhari, Distt. Yamuna Nagar. "For Organising free medical	7,00,000/-	SDO (C), Jagadhari.
603	U.O.No.CMH-1 GA/2017/2457 dt.23.03.2018	Phool Chand Geeta Vidya Mandir, near Railway crossing, Farakpur, Jagadhari, Distt. Yamuna Nagar. "For Construction of Toilets and	2,00,000/-	SDO (C), Jagadhari.
604	U.O.No.CMH-1 GA/2017/2457 dt.23.03.2018	Sumerchand Jain Geeta Vidya Mandir, Vill. Buria, Distt. Yamuna Nagar. "For white wash and repair of school."	2,00,000/-	SDO (C), Jagadhari.
605	U.O.No.CMH-1 GA/2017/2457 dt.23.03.2018	Sri Sathya Sai Gramin Jagriti, Vill. Darwa, PO Fatehpur Via Buria Tehsil Jagadhari, Distt. Yamuna Nagar. "For white wash and repair of	2,00,000/-	SDO (C), Jagadhari.
606	U.O.No.CMH-1 GA/2017/2457 dt.23.03.2018	Vishnu Nagar Sudhar Sabha (Regd) Mata Bhagwati Community Center, Vishnu Nagar, Jagadhari Workshop, Distt. Yamuna Nagar. "For	2,00,000/-	SDO (C), Jagadhari.
607	U.O.No.CMH-1 GA/2017/2458 dt.23.03.2018	Sh. Omi S/o Sh. Nakli, Vill. Ghoron Pipli, Tehsil Jagadhari, Distt. Yamuna Nagar. "For financial assistance for repair of house, being poor."	50,000/-	SDO (C), Jagadhari.
608	U.O.No.CMH-1 GA/2017/2458 dt.23.03.2018	Sh. Ramesh Kumar S/o Sh. Babu Ram R/o #1625, Gali No. 6, Tilak Nagar, Tehsil Jagadhari, Distt. Yamuna Nagar. "For financial assistance	50,000/-	SDO (C), Jagadhari.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
609	U.O.No.CMH-1 GA/2017/2458 dt.23.03.2018	Smt. Poonam W/o Sh. Sanjeev Kumar R/o Gobindpura, Tehsil Jagadhari, Distt. Yamuna Nagar. “For financial assistance for repair of	50,000/-	SDO (C), Jagadhari.
610	U.O.No.CMH-1 GA/2017/2458 dt.23.03.2018	Sh. Maan Bahadur Thapa S/o Sh. Kul Bahadur Thapa, #4, Vishal Nagar, Rajiv Garden, Tehsil Jagadhari, Distt. Yamuna Nagar. “For financial	50,000/-	SDO (C), Jagadhari.
611	U.O.No.CMH-1 GA/2017/2458 dt.23.03.2018	Sh. Ashok Khurana S/o Sh. Ram Khurana, #25-E, Professor Colony, Tehsil Jagadhari, Distt. Yamuna Nagar. “For financial assistance for	1,00,000/-	SDO (C), Jagadhari.
612	U.O.No.CMH-1 GA/2017/2458 dt.23.03.2018	Sh. Shiv Kumar Chopra S/o Sh. Inder Raj, #116, Shastri Colony, Yamuna Nagar. “For financial assistance for repair of house, being poor.”	50,000/-	SDO (C), Jagadhari.
613	U.O.No.CMH-1 GA/2017/2458 dt.23.03.2018	Smt. Meenu Khullar W/o Late Sh. Anil Khullar, Mohalla Sotiyan, Buria, Tehsil Jagadhari Distt. Yamuna Nagar. “For financial assistance for	50,000/-	SDO (C), Jagadhari.
614	U.O.No.CMH-1 GA/2017/2448 dt.22.03.2018	Rajyoga Education & Research Foundation (Regd.), Gyan Mansarovar, Aasan-Thirana Road, Thirana, Panipat. “For construction of	11,00,000/-	
615	U.O.No.CMH-1 GA/2017/2452 dt.23.03.2018	Arya Samaj Bhawan, Gharaunda, Distt. Karnal. “For construction of Bhawan.”	11,00,000/-	
616	U.O.No.CMH-1 GA/2017/2453 dt.23.03.2018	Baba Girdhari Dass Vidhya Mandir, Gorawar, Rohtak. “For repair of building.”	5,00,000/-	
617	U.O.No.CMH-1 GA/2017/2461 dt.23.03.2018	Smt. Darshna Rani D/o Late Sh. Amar Singh, Main Bazar, Vill. Kalanaur, Distt. Rohtak. “For financial assistance to Smt. Darshna Rani for	1,00,000/-	
618	U.O.No.CMH-1 GA/2017/2454 dt.23.03.2018	Gurukul Yamuna Tat Manjhawali, Faridabad. “For construction of Hostel.”	11,00,000/-	
619	U.O.No.CMH-1 GA/2017/2455 dt.23.03.2018	Shahid Bhagat Singh Khel and Shiksha Samiti, Mirchpur, Distt. Hisar. “For construction of Building.”	11,00,000/-	
620	U.O.No.CMH-1 GA/2017/2456 dt.23.03.2018	Hindu Kanya Mahavidhalya, Jind. “For construction of Building.”	21,00,000/-	
621	U.O.No.CMH-1 GA/2017/2460 dt.23.03.2018	Miss Preeti Gill D/o Sh. Dara Singh, Vidya Nagar, Bhiwani. “For financial assistance for repair of House, being poor.”	1,00,000/-	
622	U.O.No.CMH-1 GA/2017/2460 dt.23.03.2018	Sh. Rajesh Soni S/o Sh. Mange Ram, Bhiwani. “For financial assistance for repair of House, being poor.”	1,00,000/-	
623	U.O.No.CMH-1 GA/2017/2460 dt.23.03.2018	Smt. Raj Bala W/o Sh. Kailash Chand, VPO Mundhal Khurd, Distt. Bhiwani. “For financial assistance for repair of House, being poor.”	40,000/-	
624	U.O.No.CMH-1 GA/2017/2460 dt.23.03.2018	Miss Meenakshi D/o Sh. Sat Pal, Sewa Nagar, behind Gawar Factory, Bhiwani. “For financial assistance for preparation of National wrestling	1,50,000/-	
625	U.O.No.CMH-1 GA/2017/2459 dt.23.03.2018	Executive Engineer, Panchayati Raj, Bhiwani.	4,00,000/-	
		“1) Rs.2.00 lacs for construction of Room in Baba Banda Singh Bahadur Sikh Sampradai, Bhiwani.		
		2) Rs.2.00 lacs for construction of one room in Ambedkar Bhawan, Jitu Wala Johar, Opp. Vikas High School, Bhiwani.”		
626	U.O.No.CMH-1 GA/2017/2459 dt.23.03.2018	Goswami Lal Dass Memorial Charitable Trust, Jain Chowk, Bhiwani. “For construction of Library.”	2,75,000/-	SDO (C), Bhiwani.
627	U.O.No.CMH-1 GA/2017/2459 dt.23.03.2018	Netrahein Jagriti Sangh, Avdhut Ashram Mohalla Ramganj, Dadri Gate, Bhiwani. “For construction of New Room.”	50,000/-	SDO (C), Bhiwani.
628	U.O.No.CMH-1 GA/2017/2459 dt.23.03.2018	Walia Jankalyan Sabha Bhiwani, Nai Kalalo Ki Gali, Bichla Bazar, Bhiwani. “For construction of New Walia Chaupal.”	7,00,000/-	SDO (C), Bhiwani.
629	U.O.No.CMH-1 GA/2017/2459 dt.23.03.2018	District Judo Association, Bhiwani, #2492, Sector-13, HUDA, Bhiwani. “For organizing Judo Tournament.”	2,50,000/-	SDO (C), Bhiwani.
630	U.O.No.CMH-1 GA/2017/2459	Shree Saini Dharmarth Dharamshala Trust (Regd.), Saini Nagar, Ravidas Nagar, Bhiwani.	4,00,000/-	SDO (C), Bhiwani.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.23.03.2018	Ward No. 7, Bhiwani. “For construction of Hall		
631	U.O.No.CMH-1 GA/2017/2459 dt.23.03.2018	Coliyan Charity Trust (Regn. No. 3399), Near Lal Masjid, Ahiro Ki Gali, Bhiwani. “For construction of a Room.”	2,00,000/-	SDO (C), Bhiwani.
632	U.O.No.CMH-1 GA/2017/2459 dt.23.03.2018	Guru Ravidas Sewa Samiti (Regn. No. 194), Dhana Narsan, Teh. & Distt. Bhiwani. “For construction of Hall.”	3,00,000/-	SDO (C), Bhiwani.
633	U.O.No.CMH-1 GA/2017/2459 dt.23.03.2018	Aadi Ambedkar Welfare Society, Bawari Gate, Balmiki Dharamshala, Bhiwani. “For repair of Balmiki Chuapal.”	1,00,000/-	SDO (C), Bhiwani.
634	U.O.No.CMH-1 GA/2017/2459 dt.23.03.2018	Baba Jamadar Vikas Samiti, VPO Dhirana Kalan, Teh. & Distt. Bhiwani. “For construction of Hall.”	2,00,000/-	SDO (C), Bhiwani.
635	U.O.No.CMH-1 GA/2017/2481 dt.26.03.2018	Shri Kamdhenu Gaushala Seva Sadan (Regn. No. 113/6-2-2006), Ward No. 14, Kaushalya Nadi Tat, Mallah Road, Pinjore, Distt. Panchkula. “For	3,00,000/-	SDO (C), Kalka.
636	U.O.No.CMH-1 GA/2017/2481 dt.26.03.2018	Shri Guru Ravidas Mandir Sabha (Regn. No. 138), Near Bus Stand, Nalagarh Road, Pinjore, Distt. Panchkula. “For construction of Second	5,00,000/-	SDO (C), Kalka.
637	U.O.No.CMH-1 GA/2017/2481 dt.26.03.2018	Baba Namdev Sabha (Regd.), Kalka, Distt. Panchkula. “For construction of Community Bhawan.”	4,00,000/-	SDO (C), Kalka.
638	U.O.No.CMH-1 GA/2017/2481 dt.26.03.2018	Sub Divisonal Officer, UHBVN, Pinjore, Distt. Panchkula. “For Removing of High Tension Wire from overhead Manakpur Gurudwara.”	1,83,409/-	SDO (C), Kalka.
639	U.O.No.CMH-1 GA/2017/2481 dt.26.03.2018	Siddh Peeth Khara Pathar (Pashupati Nath) Shiv Mandir Committee, Shiv Mandir, Nalagarh Road, Dhamla, Pinjore, Distt. Panchkula. “For	5,00,000/-	SDO (C), Kalka.
640	U.O.No.CMH-1 GA/2017/2481 dt.26.03.2018	Shri Sanatan Dharam Sabha (Regn. No. HR-001-2013-00131) HMT Township Pinjore, Panchkula. “For construction of rooms in	2,00,000/-	SDO (C), Kalka.
641	U.O.No.CMH-1 GA/2017/2482 dt.26.03.2018	Sadguru Kabir Social Welfare Association (Regn. No. HR001/2014/00343), Village Bitna, Tehsil Kalka, Distt. Panchkula. “For construction	2,50,000/-	SDO (C), Kalka.
642	U.O.No.CMH-1 GA/2017/2482 dt.26.03.2018	Shri Sanatan Dharam Sabha (Regn. No. HR001201300116), Khera Mandir, Shiv Colony, Pinjore, Distt. Panchkula. “For construction of	2,00,000/-	SDO (C), Kalka.
643	U.O.No.CMH-1 GA/2017/2482 dt.26.03.2018	Aggarwal Sabha (Regd.) Raipur Rani, Distt. Panchkula. “For construction of Dharamshala.”	1,60,000/-	SDO (C), Panchkula.
644	U.O.No.CMH-1 GA/2017/2482 dt.26.03.2018	Brahman Samaj Kalyan Sangh (Regn. No. 128.), Raipur Rani, Distt. Panchkula. “For Construction of Dharamshala.”	2,00,000/-	SDO (C), Panchkula.
645	U.O.No.CMH-1 GA/2017/2482 dt.26.03.2018	Shri Vishwakarma Sabha (Regn. No. 00690), Pinjore, Distt. Panchkula. “For construction of Hall.”	3,50,000/-	SDO (C), Kalka.
646	U.O.No.CMH-1 GA/2017/2539 dt.27.03.2018	S.D. Modern Sr. Sec. School (Recognised), Geeta Bhawan, New Colony, Gurugram. “For Purchase of Books and Uniform for Poor	5,00,000/-	
647	U.O.No.CMH-1 GA/2017/2540 dt.27.03.2018	Bhagwan Balmiki Samuday Bhawan & Panchayatghar Yuva Sabha (Regd. No. ROS-054) Balmiki Basti, Sadar Bazar, Karnal. “For	5,00,000/-	SDO (C), Karnal.
648	U.O.No.CMH-1 GA/2017/2540 dt.27.03.2018	Bhagwan Valmiki Shamshan Sudhar Mandal, Love Kush Nagar, Hansi Road, Karnal. “For Construction of Boundary Wall & Sheds.”	11,00,000/-	SDO (C), Karnal.
649	U.O.No.CMH-1 GA/2017/2540 dt.27.03.2018	Ambekar Samaj Kalyan Sabha (Regd.) Plot No. 5, Ambekar Bhawan, Sector-16, Karnal-132001. “For Construction of Ambedkar Bhawan.”	5,00,000/-	SDO (C), Karnal.
650	U.O.No.CMH-1 GA/2017/2540 dt.27.03.2018	Shiromani Shri Guru Ravidas Sabha, (Regd. No. 6986), Pingli Road, Karnal. “For Construction of Dharamshala/Ravidas Ashram.”	10,00,000/-	SDO (C), Karnal.
651	U.O.No.CMH-1 GA/2017/2540 dt.27.03.2018	Bhartiya Valmiki Dharam Samaj (Regd.), Bharat, Branch Karnal, #10/195, Banso Gate, Near Bhagwan Vamiki Mandir, Karnal. “For	5,00,000/-	SDO (C), Karnal.
652	U.O.No.CMH-1 GA/2017/2541 dt.27.03.2018	Centre for Economic Research, #439, Phase IV, Mohali, Punjab. “For organising a National Seminar on “Emerging Haryana: Challenges and	5,00,000/-	
653	U.O.No.CMH-1 GA/2017/2542	Jai Baba Fulgiri Sewa Samiti (Regn. No. 01218), VPO Dhangra, Teh. Tohana, Distt. Fatehabad.	20,00,000/-	SDO (C), Tohana.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.27.03.2018	“For construction of Boundary Wall, fixing of		
654	U.O.No.CMH-1 GA/2017/2542 dt.27.03.2018	Gau Sewa Samiti (Regn. No. 136), Between two rivers, Tohana, Distt. Fatehabad. “For construction of Shed in Gaushala and other repair	31,00,000/-	SDO (C), Tohana.
655	U.O.No.CMH-1 GA/2017/2542 dt.27.03.2018	Jai Bajrang Community Centre (Regn. No. 01393), VPO Saniyana, Tehsil Tohana, Distt. Fatehabad. “For construction of Shed and repair	11,00,000/-	SDO (C), Tohana.
656	U.O.No.CMH-1 GA/2017/2542 dt.27.03.2018	Sant Baba Naraian Singh Mohini Sports Club (Regn. No. 83), Vill. Dher, Tohana, Distt. Fatehabad. “For Construction of Boundary Wall	4,00,000/-	SDO (C), Tohana.
657	U.O.No.CMH-1 GA/2017/2542 dt.27.03.2018	Shaheed-AE-Ajam Sewa Samiti (Regn. No. 00486), Patanjali Vidyapeeth, Dangra Road, Tohana, Distt. Fatehabad. “For organizing	5,00,000/-	SDO (C), Tohana.
658	U.O.No.CMH-1 GA/2017/2543 dt.27.03.2018	Baba Sahib B.R. Ambedkar Charitable Trust (Regn. No. 1475), Vill. Ratta Khera, Teh. Tohana, Distt. Fatehabad. “For construction of	5,00,000/-	SDO (C), Tohana.
659	U.O.No.CMH-1 GA/2017/2543 dt.27.03.2018	Sahibjada Joraver Singh Fateh Singh Sewa Society Tohana (Regn. No. 1647), Tohana, Distt. Fatehabad. “For construction of Community	31,00,000/-	SDO (C), Tohana.
660	U.O.No.CMH-1 GA/2017/2543 dt.27.03.2018	Dharamshala & Education Charitable Society, Tohana (Regn. No. 00413), Tohana, Distt. Fatehabad. “For construction of Rooms in	5,00,000/-	SDO (C), Tohana.
661	U.O.No.CMH-1 GA/2017/2543 dt.27.03.2018	Shri Guru Ravidas Sabha Tohana (Regn. No. 01331), Near Ambedkar Chowk, Tohana, Distt. Fatehabad. “For Construction of Rooms.”	10,00,000/-	SDO (C), Tohana.
662	U.O.No.CMH-1 GA/2017/2543 dt.27.03.2018	Shree Guru Jambheshwar Dharamshala Trust (Regn. No. 2996), Vill. Parta, Tohana, Distt. Fatehabad. “For construction of Boundary Wall	5,00,000/-	SDO (C), Tohana.
663	U.O.No.CMH-1 GA/2017/2581 dt.27.03.2018	Executive Engineer, Panchayati Raj, Kaithal. “For installation of CCTV Cameras and street lights in Vill. Keorak, Teh. & Distt. Kaithal.”	50,00,000/-	SDO (C), Kaithal.
664	U.O.No.CMH-1 GA/2017/2588 dt.27.03.2018	The Senior Citizens Welfare Society (Regn. No. 1296), Near Swami Viveka Nand Library, Pehowa Chowk, Kaithal. “For Construction of	21,00,000/-	SDO (C), Kaithal.
665	U.O.No.CMH-1 GA/2017/2588 dt.27.03.2018	Shree Sat Jinda Kalyana Sewa Samiti (Regn. No. 102), Partap Gate, Kaithal. “For Construction of Multipurpose Hall.”	21,00,000/-	SDO (C), Kaithal.
666	U.O.No.CMH-1 GA/2017/2585 dt.27.03.2018	Yadav Sabha (Regn. No. 01092), Hisar, Near GJU Main Gate, Hisar. “For purchase of Furniture.”	1,00,000/-	SDO (C), Hisar.
667	U.O.No.CMH-1 GA/2017/2600 dt.28.03.2018	Shri Badri-Kedar Ramlila Samiti (Regn. No. 900), Hisar, Near Kendriya Bhandar, Gate No. 3, Vidhut Nagar, Hisar. “For Organizing Cultural	5,00,000/-	SDO (C), Hisar.
668	U.O.No.CMH-1 GA/2017/2586 dt.27.03.2018	Bar Association, Mahendergarh. “For Installation of Air Conditioner.”	1,00,000/-	SDO (C), Mahendergarh.
669	U.O.No.CMH-1 GA/2017/2586 dt.27.03.2018	Slum Jagarti Samiti (Regn. No. 00164), Narnaul, Distt. Mahendergarh. “For purchase of Furniture.”	1,00,000/-	SDO (C), Narnaul.
670	U.O.No.CMH-1 GA/2017/2586 dt.27.03.2018	Kumhar (Prajapati) Sabha (Regn. No. 00009), Village Nasibpur, Narnaul, Distt. Mahendergarh. “For purchase of computers for free training to	1,00,000/-	SDO (C), Narnaul.
671	U.O.No.CMH-1 GA/2017/2586 dt.27.03.2018	Haryanvi Sanskritik & Lok Kala Manch, Industrial Area, Narnaul, Distt. Mahendergarh. “For purchase of Furniture.”	1,00,000/-	SDO (C), Narnaul.
672	U.O.No.CMH-1 GA/2017/2586 dt.27.03.2018	Bal Bharti Shiksha Samiti (Regn. No. 00B19), Near Satnarain Mandir, Narnaul, Distt. Mahendergarh. “For purchase of Books for	1,50,000/-	SDO (C), Narnaul.
673	U.O.No.CMH-1 GA/2017/2586 dt.27.03.2018	Maadhav Satsang Seva Ashram Samiti (Regn. No. 00167), Village Khaspur, Narnaul, Distt. Mahendergarh. “For purchase of computers for	51,000/-	SDO (C), Narnaul.
674	U.O.No.CMH-1 GA/2017/2587 dt.27.03.2018	Gram Panchayat, Kachhwa, Distt. Karnal. “For Purchase & Installation of Gym Equipments in Open Air Gym.”	5,00,000/-	SDO (C), Karnal.
675	U.O.No.CMH-1 GA/2017/2587 dt.27.03.2018	Gram Panchayat, Kalampura, Distt. Karnal. “For Purchase & Installation of Gym Equipments in Open Air Gym.”	5,00,000/-	SDO (C), Karnal.
676	U.O.No.CMH-1 GA/2017/2587	Gram Panchayat, Pundrak, Distt. Karnal. “For Purchase & Installation of Gym Equipments in	5,00,000/-	SDO (C), Karnal.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.27.03.2018	Open Air Gym.”		
677	U.O.No.CMH-1 GA/2017/2587 dt.27.03.2018	Gram Panchayat, Dabri, Distt. Karnal. “For Purchasse & Installation of Gym Equipments in Open Air Gym.”	5,00,000/-	SDO (C), Karnal.
678	U.O.No.CMH-1 GA/2017/2587 dt.27.03.2018	Gram Panchayat, Zarifabad, Distt. Karnal. For Purchasse & Installation of Gym Equipments in Open Air Gym.”	5,00,000/-	SDO (C), Karnal.
679	U.O.No.CMH-1 GA/2017/2587 dt.27.03.2018	Gram Panchayat, Rattangarh, Distt. Karnal. “For Purchasse & Installation of Gym Equipments in Open Air Gym.”	5,00,000/-	SDO (C), Karnal.
680	U.O.No.CMH-1 GA/2017/2593 dt.27.03.2018	Executive Engineer, Panchayati Raj, Karnal. “For renovation of Patwar Ghar and Establishment of Antodaya Saral Kendra at Karnal.”	30,00,000/-	SDO (C), Karnal.
681	U.O.No.CMH-1 GA/2017/2589 dt.27.03.2018	Vishwakarma Sewa Sangthan Sadikpur (Regn. No. 00791), VPO Sadikpur, Distt. Yamuna Nagar. “For Construction of Dharamshala.”	10,00,000/-	SDO (C), Bilaspur.
682	U.O.No.CMH-1 GA/2017/2601 dt.28.03.2018	Kanya Gurukul Mahavidhalya, Village Panchgaon, Post Office Gopi, Distt. Charkhi Dadri. “For construction of Building.”	11,00,000/-	SDO (C), Charkhi Dadri.

Allocation of Discretionary Grants sanctioned by Sh. Vipul Goel Minister, Irrigation Minister, Haryana, Chandigarh for the financial year 2017-18.				
Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.P.S./IM-2017/39 dt 01.06.2017	Sunita Bhalla wife of Shri Harish Chander. House No.870, Kaziwara, Ambala City. "For financial assistance for her treatment being cancer patient."	2,00,000	SDO (C), Ambala
2	U.O.No.P.S./IM-2017/1 dt 30.05.2017	Shree Sanatan Dharam Mandir Sabha (Regd. No.00760) Sector 16. Faridabad. "For purchase of library books. Journals and furniture etc."	100000	SDO (C), Faridabad
3	U.O.No.P.S./IM-2017/5 dt 30.05.2017	Veer Bhagat Singh Gaushala Samiti (Regd. No. MWT0011/2005-06) Village Kira, Tehsil & District Nuh. "For purchase of fodder for cows."	51000	SDO (C), Nuh
4	U.O.No.P.S./IM-2017/21 dt 30.05.2017	Shri Chetan Dass Gao Sanwardhan Sansthan (Regd. No.00150)Sanghel- Ujina, District Nuh. "For purchase of fodder and construction of cowsheds	1100000	SDO (C), Nuh
5	U.O.No.P.S./IM-2017/09 dt 30.05.2017	Shree Ram Krishan Kamdhenu Gaushala (Regd. No.01580) Village Silani, Post Office Bhirawati, Tehsil Sohna, District Gurugram. "For purchase of fodder for cows."	100000	SDO (C), South Gurugram
6	U.O.No.P.S./IM-2017/13 dt 30.05.2017	Maharaja Aggarsain Shiksha Samman Yojna (Regd. No.805) # 27. First Floor, Paras Colony, Kurukshetra. "For promotion of cultural activities and distribution of school uniform and books to poor students,"	500000	SDO (C), Kurukshetra
7	U.O.No.P.S./IM-2017/17 dt 30.05.2017	District Bar Association, District Courts. Kurukshetra. "For purchase of books. furniture for Advocate Library and installation of CCTV Cameras."	1100000	SDO (C), Kurukshetra
8	U.O.No.P.S./IM-2017/31 dt 30.05.2017	General Secretary, Indian Red Cross Society. Haryana State Branch, Madhya Marg, Sector-16, Chandigarh. "For financial assistance for T.B. Protection Programme for drop out cases."	400000	SDO (C), Panchkula
9	U.O.No.P.S./IM-2017/25 dt 30.05.2017	Thakur Shree Bihari Ji Gaushala (Regd. No. 1083). Kokilavan Bhattain Kalan. Tehsil Chhatta. Distt. Mathura (U.P.). "For purchase of fodder for cows."	1100000	Under Secretary CM Cell Haryana
10	U.O.No.P.S./IM-2017/28 dt 30.05.2017	Ms. Rama Sharma daughter of Shri Madan Sharma. House No. W 87. Anupam Garden. Post Officer Mehrauli, Saidulajab. South Delhi-110030. "For financial assistance for higher studies being poor."	200000	Under Secretary CM Cell Haryana
11	U.O.No.P.S./IM-2017/35 dt 30.05.2017	Hindu High School (Regd. No. HR/017/2016/00932), Model Town, Rewari. For completion of school building."	1100000	SDO (C), Rewari

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
12	U.O.No.P.S./IM-2017/43 dt 12.06.2017	Shree Krishan Sewa Dal (Regd. No. HR/013/2015/01123), Rohtak-Delhi Bypass Road, Charkhi Dadri, District Charkhi Dadri. "Rs. 10,00,000/- for purchase of fodder and construction of cowsheds and Rs. 51,000/- for promotion of cultural activities."(Total Rs. 10,51,000/-).	1051000	SDO (C), Charkhi Dadri
13	U.O.No.P.S./IM-2017/47 dt 12.06.2017	Shree Shyam Girl Gau. Seva Samiti (Regd. No. HR/654/2016/01087), Village Didhara, Block Tauru. Tehsil and District Nuh (Mewat). "For purchase of fodder and construction of cowsheds.	500000	SDO (C), Nuh
14	U.O.No.P.S./IM-2017/51 dt 12.06.2017	Bharat Lok Shiksha Parishad (Regd.), Head Office: 504, DLF City Courts Sikandarpur, Gurugram (The Trust registered under Section 12-A of Income Tax Act, 1961 vide No. DIR (E) 2000-2001/B-811/2000/214 dated 14.07.2000), District Gurugram. "For financial assistance for running the schools for the education of lower starta of society all over the country."	500000	SDO (C), North Gurugram
15	U.O.No.P.S./IM-2017/55 dt 28.06.2017	The All India Kshatriya Federation (Regd. No.1094/2007), Regional Office. House No.360, Sector-15, Faridabad. "For completion of building of AIKF Centre for Excellence at site No. 1, Sector 8, Faridabad."	2100000	SDO (C), Faridabad
16	U.O.No.P.S./IM-2017/59 dt 28.06.2017	Saraswati Shiksha Samiti (Regd. No.1414 dated 30.12.1992) Bhudatt Colony, Sihi Gate, Ballabgarh, District Faridabad. "For completion of school building."	1100000	SDO (C), Bhallabgarh
17	U.O.No.P.S./IM-2017/67 dt 28.06.2017	Smt. Sheela wife of Late Shri Mahenderpal, House No.966/13, YMCA Chowk, Indira Nagar, Faridabad. "For financial assistance for treatment of her son Rohit being cancer patient."	200000	SDO (C), Faridabad
18	U.O.No.P.S./IM-2017/71 dt 28.06.2017	Gurukul Yamunatatt Manjhawali, Faridabad (Regd. No.1951). "For pavements of block tiles on the kacha paths within the Hostel and Gurukul complex."	1100000	SDO (C), Faridabad
19	U.O.No.P.S./IM-2017/83 dt 07.07.2017	Shri Khurshed Ahmed son of Shri Habib Ahmed, resident of Prem Nagar, Sector-17 Old Faridabad. "For financial assistance for repair of house being poor person."	200000	SDO (C), Faridabad
20	U.O.No.P.S./IM-2017/87 dt 07.07.2017	Shri Shamshuddin son of Shri Fayyaz Khan, resident of House No.958, Shiv Colony, Old Faridabad. "For financial assistance for repair of house being poor person."	200000	SDO (C), Faridabad

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
21	U.O.No.P.S./IM-2017/91 dt 07.07.2017	Shri Kallan Miyan son of Shri Jameel Ahmed, resident of Garhi Mohalla, Old Faridabad. "For financial assistance for treatment of his mother being poor person."	200000	SDO (C), Faridabad
22	U.O.No.P.S./IM-2017/95 dt 07.07.2017	Gau Manav Sewa Trust (Regd. No.14682/2014- 15/1 under HARIS), 88/1 Adarsh Nagar, Malerna Road, Ballabgarh, District. Faridabad. "For const. of cow sheds and purchase of fodder for COWS."	500000	SDO (C), Bhallabgarh
23	U.O.No.P.S./IM-2017/99 dt 07.07.2017	Brahman Sabha Faridabad (Regd. No.02367) 11 Office, Brahman Dharamshala, Sihi Gate, Bhikam Colony, Ballabgarh, District Faridabad. "For completion of Dharamshala building."	1100000	SDO (C), Bhallabgarh
24	U.O.No.P.S./IM-2017/103 dt 07.07.2017	Devki Educational Social Foundation, (Regd. 5 No.591) Regd. Office, Bansal Plaza, Sector 19. HUDA Market, near Sarvodaya Hospital. Faridabad. "For providing skill development training to the females of marginalized section of the society."	500000	SDO (C), Faridabad
25	U.O.No.P.S./IM-2017/107 dt 07.07.2017	Shri Fateh Singh son of Shri Parsadi Lal, resident of House No.308/1, Shastri Colony, Faridabad. "For financial assistance for higher studies of his daughter Ropal."	50000	SDO (C), Faridabad
26	U.O.No.P.S./IM-2017/111 dt 07.07.2017	Shree Gopal Gaushala (Regd. No. 1297), Badkhal 1 Surajkund Road, (near Delight Garden). Faridabad. "For const. of cow sheds and purchase of fodder."	1100000	SDO (C), Faridabad
27	U.O.No.P.S./IM-2017/122 dt 07.07.2017	Vaishya Samaj (Regd. No.00549/30.9.2013) Office 396, Sector-28, Faridabad. "For promotion of Yoga activities."	100000	SDO (C), Faridabad
28	U.O.No.P.S./IM-2017/63 dt 28.06.2017	Panchkula Gaushala Trust, Mata Mansa Devi Gaudham, near Luxmi Bhawan, Mata Mansa Devi Mandir (Regd. No.HR/272/2016) Office #212, Sector 6, Panchkula (Regd. No.GSA-106) "For purchase of fodder for cows."	500000	SDO (C), Panchkula
29	U.O.No.P.S./IM-2017/75 dt 28.06.2017	Youth Development Club (Regd. No.01453). Village Prithla, Tehsil & Distt. Palwal. "For promotion of sports activities."	110000	SDO (C), Palwal
30	U.O.No.P.S./IM-2017/118 dt 07.07.2017	Barphani Sewa Mandal (Regd. No.4864), Office Sourav Enterprises, Tayal Market, Ambedkar Chowk, Kurukshetra. "For purchase of utensils and blankets for common use."	200000	SDO (C), Kurukshetra
31	U.O.No.P.S./IM-2017/115 dt 07.07.2017	Delhi Yoga Sabha (Regd. No.3550 dated 28.12.1967) Yoga Divya Mandir, Bhamashah Marg. Delhi-110009. "For promotion of yoga activities and establishment of Library and Yogshala."	1100000	Under Secretary CM Cell Haryana

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
32	U.O.No.P.S./IM-2017/126 dt 14.07.2017	Shri Zameer Ahmed son of Shri Nagi Amir Ahmed, House No.204-D, Gali No. 17, Zakeer Nagar, Okhla, Delhi. "For financial assistance for repair of house being poor person."	200000	Under Secretary CM Cell Haryana
33	U.O.No.P.S./IM-2017/129 dt 14.07.2017	Maa Saraswati Educational & Charitable Trust, (Regd. No. 4897) Old Court Road, near DSP Residence, Sirsa. For completion of school building."	600000	SDO (C), Sirsa
34	U.O.No.P.S./IM-2017/133 dt 14.07.2017	Shree Lakhdatar Utsav Samiti (Regd. No. 1338). Pracheen Shree Shyam Mandir, Nauhariya Bazar, Sirsa. "For completion of building of Community Hall for common use."	500000	SDO (C), Sirsa
35	U.O.No.P.S./IM-2017/137 dt 14.07.2017	Kamdheni Gowdham (Regd. No. GSA 184 dated 25.08.2014), Village Bissar Akbarpur, Naurangpur Hassanpur Road, Tehsil Tauru, District Nuh (Mewat). " For purchase of fodder and maintenance of Gaushala."	1100000	SDO (C), Nuh
36	U.O.No.P.S./IM-2017/141 dt 18.07.2017	Shri Aggarwal Sabha (Regd. No. 47/1974-75). Sohna, District Gurugram. "For completion of Community Hall building for use of general public."	1100000	SDO (C), South Gurugram
37	U.O.No.P.S./IM-2017/145 dt 19.07.2017	Aadarsh Brahaman Sabha (Regd. No. 147). Office: Bhagwan Parshuram Vatika, Shakti Park, Basai Road, Gurugram. "For completion of Bhawan to be used by general public."	1100000	SDO (C), North Gurugram
38	U.O.No.P.S./IM-2017/149 dt 19.07.2017	Om Yog Sansthan (Trust) (Regd. No. 4558), Village Pali, District Faridabad. "For completion of Kitchen for Yoga, Natural and Accupressure Medical system."	550000	SDO (C), Faridabad
39	U.O.No.P.S./IM-2017/179 dt 10.08.2017	Sarpanch, Gram Panchayat, Narhawali, Tehsil Ballabgarh, District Faridabad. "For construction of room at Cremation ground."	500000	SDO (C), Bhallabgarh
40	U.O.No.P.S./IM-2017/178 dt 10.08.2017	National Association for the Blind (Haryana State Branch) Central Green. K.C.Road, NIT. Faridabad (Regd. No. 332/30.09.1980). "For financial assistance for providing education and vocational training to visually impaired children."	500000	SDO (C), Faridabad
41	U.O.No.P.S./IM-2017/182 dt 10.08.2017	Director and Choreographer, Kashina's Kenaz Dance of Soul, SCF No. 7, First & Second Floor, Sector-17, Faridabad. (Trade Mark No. 3079527). "For promotion of cultural activities."	51000	SDO (C), Faridabad
42	U.O.No.P.S./IM-2017/196 dt 10.08.2017	Shri Udit Goyal son of Shri Pawan Kumar Goyal, House No. 269, Sector-17, Faridabad. "For financial assistance for higher studies (i.e.LLB) being poor person."	25000	

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
43	U.O.No.P.S./IM-2017/204 dt 10.08.2017	Ms. Ruksar Ali daughter of Shri Aas Mohmed, resident of Kisan Majdoor Colony, Faridabad. "For financial assistance for higher studies being poor girl."	25000	SDO (C), Faridabad
44	U.O.No.P.S./IM-2017/220 dt 10.08.2017	Dr. Bhimrao Ambedkar Mahasangh Haryana (Regd. No. 00164/2013), Office: Dr. Ambedkar Bhawan and Chhatrawas, Sector-3, Ballabgarh, District Faridabad." For distribution of uniforms to poor girl students."	51000	SDO (C), Bhallabgarh
45	U.O.No.P.S./IM-2017/224 dt 10.08.2017	Kshatriya Sabha (Regd. No. HR 019201300388) Office: 69/1, Bhudutt Colony, Ballabgarh District Faridabad." For completion of building of Shree Maharana Partap Bhawan for the use of general public	1100000	SDO (C), Bhallabgarh
46	U.O.No.P.S./IM-2017/228 dt 10.08.2017	Dashrath Aggarwal son of Shri Roshan Lal.# 329, Sector -37, Faridabad. "For financial assistance for treatment of his daughter Anjali who sustained serious injuries in an road accident."	100000	SDO (C), Faridabad
47	U.O.No.P.S./IM-2017/216 dt 10.08.2017	Bhagwan Balmiki Vridha Ashram Charitable Trust (Regd. No. 12438), Village Sulakhni, Tehsil Barwala, District Hisar. "For completion of building of Vridha Ashram and Washroos."	500000	SDO (C), Barwala
48	U.O.No.P.S./IM-2017/208 dt 10.08.2017	Shree Balaji Hanuman Sewa Mandal (Regd. No. 771). Old Tehsil Chowk, Fatehabad. "For completion of Community Hall building for use of general public."	500000	SDO (C), Fatehabad
49	U.O.No.P.S./IM-2017/235 dt 24.08.2017	Sandeep Kumar son of Shri Suresh Kumar, House No. 631/29, Subhash Nagar, Sonipat. "For financial assistance for treatment of his son being poor person."	300000	SDO (C), Sonipat
50	U.O.No.P.S./IM-2017/153 dt 10.08.2017	Additional Deputy Commissioner, Faridabad. For installation of street lights in Villages Ladhali, Pahladpur, Hirapur, Nariyala, Jawan, Aterna and Mohna."	500000	SDO (C), Bhallabgarh
51	U.O.No.P.S./IM-2017/158 dt 10.08.2017	Additional Deputy Commissioner, Faridabad. For construction of Community Hall in Harijan Basti for use of general public.	500000	SDO (C), Bhallabgarh
52	U.O.No.P.S./IM-2017/163 dt 10.08.2017	Additional Deputy Commissioner, Faridabad. "For development of Park of Village Sikri near pond."	500000	SDO (C), Bhallabgarh
53	U.O.No.P.S./IM-2017/168 dt 10.08.2017	Additional Deputy Commissioner, Faridabad. "For construction of boundary wall of Govt. Primary School, Dhoj and Kheri Jamalpur."	500000	SDO (C), Faridabad

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
54	U.O.No.P.S./IM-2017/186 dt 10.08.2017	Additional Deputy Commissioner, Faridabad. "For pavements of streets in Village Tigaon Adhana Patti and Nagar Patti Tigaon."	400000	SDO (C), Faridabad
55	U.O.No.P.S./IM-2017/191 dt 10.08.2017	Additional Deputy Commissioner, Faridabad. "For repair of building of Govt. Boys and Girls School, Nagar Patti Tigaon."	100000	SDO (C), Faridabad
56	U.O.No.P.S./IM-2017/232 dt 24.08.2017	Megh Mandal Sansthan, near Aanchal Cinema, Bodhpur Road, Baldev Nagar, Badmer (Rajasthan) (Regd. No. 12/Badmer/2005-2006). "For promotion of cultural and social activities and distribution of cloths and blankets to the poor persons	1200000	Under Secretary CM Cell Haryana
57	U.O.No.P.S./IM-2017/200 dt 10.08.2017	Sarpanch, Gram Panchayat, Fatehpur Biloch Tehsil Ballabgarh, District Faridabad. " For pavement of streets and construction of drains in the village."	2100000	SDO (C), Bhallabgarh
58	U.O.No.P.S./IM-2017/212 dt 13.09.2017	Additional Deputy Commissioner, Faridabad. ** For construction of Hall, sheds and pavement of inter locking tiles in Cremation Ground."	2100000	SDO (C), Faridabad
59	U.O.No.P.S./IM-2017/239 dt 20.09.2017	Smt. Sushma Sharma wife of Shri Naresh Sharma, resident of Bahujaan News Building. Bitna Road Pinjore. Distt. Panchkula. "For financial assistance for transplantation of kidney of her son Abhishek being poor."	200000	SDO (C), Kalka
60	U.O.No.P.S./IM-2017/243 dt 28.09.2017	Krishan Kumar son of Shri Jagan Nath, Patel Nagar, Ward No.4, Gali No.3, Ganaur (Sonipat). "For financial assistance for repair of his house being poor person."	200000	SDO (C), Ganaur
61	U.O.No.P.S./IM-2017/259 dt 16.10.2017	Haider Ali son of Shri Abdul, Village Sihi Sector-8, Faridabad. "For financial assistance for higher studies of his son Sahibzada being poor."	25000	SDO (C), Faridabad
62	U.O.No.P.S./IM-2017/295 dt 22.11.2017	Arya Samaj (Central) (Regd. No. HR019-2016-02205) Sector-15, Faridabad. "For renovation/ repair of old building."	500000	SDO (C), Faridabad
63	U.O.No.P.S./IM-2017/303 dt 22.11.2017	Veer Aklavya Dal (Regd. No. 9) Office: House No. 62, Housing Board Colony, Tigaon, District Faridabad. "For promotion of sports activities.	100000	SDO (C), Faridabad
64	U.O.No.P.S./IM-2017/311 dt 22.11.2017	World Renewal Spiritual Trust (Regd. Under the Bombay Public Trust Act, 1950) Office: # 840, Sector- 19, Faridabad. "For renovation /repair of office building."	100000	SDO (C), Faridabad
65	U.O.No.P.S./IM-2017/327 dt 21.11.2017	Aggarwal Vidya Pracharni Sabha (Regd. No. 01115/27.6.2014), Ballabgarh, District Faridabad." For promotion of sports and social activities."	350000	SDO (C), Bhallabgarh

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
66	U.O.No.P.S./IM-2017/323 dt 22.11.2017	Shree Shree 1008 Shri Narsingh Dass Gau Sewa Samiti (Regd. No. HE021/2013/00068), Village Prithala, Tehsil and District Palwal. "For construction of cow shed."	251000	SDO (C), Palwal
67	U.O.No.P.S./IM-2017/299 dt 22.11.2017	Hindustan Scouts and Guides Haryana State, Palwal Branch (Regd. No. 33939/98 Act XXI of 1860) Office: O/o District Education Officer, Palwal. "For promotion of cultural activities and distribution of track suits among the students."	200000	SDO (C), Palwal
68	U.O.No.P.S./IM-2017/279 dt 22.11.2017	Balmiki Bhairav Samuday Mathana, Village Mathana, Tehsil Thanesar, District Kurukshetra (Regd. No. HR/KKR/2013/00085). "For completion of Balmiki Bhairav Bhawan."	151000	SDO (C), Kurukshetra (Thanesar)
69	U.O.No.P.S./IM-2017/319 dt 22.11.2017	Rishi Pal son of Shri Das Raj, Village and Post Office Kamalpur, Tehsil Kalayat, District Kaithal. "For financial assistance for repair/completion of house being poor person."	200000	SDO (C), Kalayat
70	U.O.No.P.S./IM-2017/315 dt 22.11.2017	Sidh Peeth Garhi Mahasar Jan Kalyan Sewa Mandal, Village Mahasar (Regd. No. 00051/2016) Tehsil Ateli District Mahendergarh. " For promotion of cultural and social activities."	100000	SDO (C), M.Garh
71	U.O.No.P.S./IM-2017/255 dt 16.10.2017	City Magistrate, Yamuna Nagar. "For distribution of sweets and prizes among the students who participated in the function on the eve of Indenpendence Day."	1100000	SDO (C), Yamunnagar
72	U.O.No.P.S./IM-2017/247 dt 16.10.2017	Chandigarh Press Club (Estd, 1980) Sector 27- B.Chandigarh. For establishment of Library and purchase of Books."	1100000	SDO (C), Panchkula
73	U.O.No.P.S./IM-2017/251 dt 16.10.2017	Women's Cricket & Welfare Association of Haryana (Regd. No. 00693) # 818, Sector-17, Panchkula. "For promotion of women sports activities."	500000	SDO (C), Panchkula
74	U.O.No.P.S./IM-2017/287 dt 22.11.2017	Chhotu Ram Vichar Trust (Regd. No. 6279/2007-2008), Prem Niwas, Neeli Kothi Civil Lines, Rohtak. " For installation of statue of Sir Deen Bandhu Chhotu Ram at Village Garhi Sampla."	2100000	SDO (C), Rohtak
75	U.O.No.P.S./IM-2017/275 dt 22.11.2017	Gram Panchayat, Juan No. 1, Tehsil and District Sonipat. "For installation of interlocking tiles in the streets."	550000	SDO (C), Sonipat
76	U.O.No.P.S./IM-2017/283 dt 22.11.2017	Gram Panchayat, Juan No. 2, Tehsil and District Sonipat. For repair of Stadium & Ground."	550000	SDO (C), Sonipat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
77	U.O.No.P.S./IM-2017/271 dt 16.10.2017	Sant Baba Kalu Giri Ji Gaushala, Matdadu. Tehsil Dabwali, District Sirsa. "For purchase of fodder for cows."	500000	SDO (C), Dabwali
78	U.O.No.P.S./IM-2017/276 dt 16.10.2017	Bar Association (Regd. Provisionally on 08/07/2013 under rule 4(b) of Bar Associations 7(Constitution & Registration) Rule, 2009, Judicial Complex, Mandi Dabwali, District Sirsa. "For establishment of Library and purchase of library books."	1000000	SDO (C), Dabwali
79	U.O.No.P.S./IM-2017/307 dt 22.11.2017	Karm Sarthi Trust (Regd. No. 8811), C/o Ace 7 Enterprises B-78, Ground Floor, Ashoka 7 Enclave Part-2, Sector-37, Faridabad. "For providing education to girl students and skill development to unskilled people and support to senior citizens."	500000	SDO (C), Faridabad
80	U.O.No.P.S./IM-2017/351 dt 23.01.2018	Sh. Jagdish Garg. House No. 469. Pathwari Colony, Old Faridabad. "For financial 18 assistance for treatment of her daughter being poor."	200000	SDO (C), Faridabad
81	U.O.No.P.S./IM-2017/331 dt 22.11.2017	Sarpanch, Gram Panchayat, Jatola, Tehsil and District Palwal. "For beautification of village 17 pond."	1100000	SDO (C), Palwal
82	U.O.No.P.S./IM-2017/343 dt 22.11.2017	Maharaja Agrasen Foundation Society (Regd. 3 00005/15.02.2016) Kali Mata Road, Rewari. 17 "For completion of class rooms in Maharaja Agrasen Public School, Rewari. (3315/RWR/12/BOSE/2017)."	600000	SDO (C), Rewari
83	U.O.No.P.S./IM-2017/335 dt 22.11.2017	Shri Tula Ram Geeta Vidya Mandir (Regd. 5 No. HRD-20/2013/00175 run by Geeta Vidya 17 Samiti), Pinangwa. District Nuh. For Rs. 50.000/- for distribution of prizes among the students who participated in the annual function of the school and Rs. 5,00,000/- for completion of school building (Total Rs. 5.50,000/-).	550000	SDO (C), Punhana
84	U.O.No.P.S./IM-2017/339 dt 22.11.2017	Sarpanch Gram Panchayat, Pinangwa, Tehsil 9 Punhana, District Nuh. "For construction of 17 shed in Cremation Ground."	500000	SDO (C), Punhana
85	U.O.No.P.S./IM-2017/291 dt 22.11.2017	Shree Krishan Gaushala Samiti (Regd. No. 1035/22.12.1989), Yamkeshwar Tirath 17 Village Hussaini, Tehsil Naraingarh, District Ambala. "For completion of cowshed and purchase of fodder for cows."	500000	SDO (C), Naraingarh
86	U.O.No.P.S./IM-2017/367 dt 22.02.2018	NiHit-EK Koshish (Regd. No. HR-019-2016-02355) Shop No. 15-16, Bharat Colony (Karnal Vihar-II) Old Faridabad. "For financial assistance for the studies of orphan and economically poor students."	111000	SDO (C), Faridabad

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
87	U.O.No.P.S./IM-2017/375 dt 22.02.2018	Indian Rural Boxing Association (Regd. No. 9791/BLB/FBD/HAR/03/11/2016) Plot No.-85, Sector- 11 D. Faridabad. "For promotion of boxing sports activities."	50000	SDO (C), Faridabad
88	U.O.No.P.S./IM-2017/393 dt 22.02.2018	Faridabad Welfare Association (Regd. No. 257) House No. 50/3, Sayyed Wara, Old Faridabad. "For earth filling in cremation ground, Kheripool."	1000000	SDO (C), Faridabad
89	U.O.No.P.S./IM-2017/397 dt 22.02.2018	Smt. Kamlesh W/o Shri Suraj Mal, House No. 1305, Sector-18, Faridabad. "For financial assistance for treatment of her husband namely Shri Suraj Mal being poor person."	200000	SDO (C), Faridabad
90	U.O.No.P.S./IM-2017/351 dt 22.02.2018	Sarpanch, Gram Panchayat. Anta, Tehsil Safidon. District Jind. For completion of building of community centre near Dada Khera."	1000000	SDC, Safidon
91	U.O.No.P.S./IM-2017/355 dt 22.02.2018	Mahashya Chandramal Paryavaran Raksha-Sewa Samiti (Regd. No. 2245), NH-160. Nawada Koh Gaon, PO Pali, District Faridabad. "For purchase of Suction Tajker, Manual Rikshaws and Fogging Machines."	900000	SDO (C), Faridabad
92	U.O.No.P.S./IM-2017/359 dt 22.02.2018	Navyuvak Dashehra Samiti (Regd. No. 0159/05/06) Punjabi Dharamshala, Mohana Road, Ballabgarh, District Faridabad. "For purchase of stage curtains and sound systems and development of cultural activities."	500000	SDO (C), Bhallabgarh
93	U.O.No.P.S./IM-2017/363 dt 22.02.2018	Pal Baghel Sabha Faridabad (Regd. No. 860/1,) Pal Baghel Chaupal, Jawahar Colony, NIT, Faridabad. "For development of cultural and sports activities."	251000	SDO (C), Faridabad
94	U.O.No.P.S./IM-2017/379 dt 22.02.2018	Mission Jagriti (Regd.), C-194, Firoj Gandhi Nagar, NIT, Faridabad. "For development of cultural and sports activities"	200000	SDO (C), Faridabad
95	U.O.No.P.S./IM-2017/409 dt 15.03.2018	Balmiki Ashram Dharmarth Sudhar Trust (Regd. No. 8360 dated 12.03.2004) M-22, Balmiki Mohalla Gandhi Colony, Railway Road, NIT, Faridabad. "For development of social and cultural activities."	100000	SDO (C), Faridabad
96	U.O.No.P.S./IM-2017/413 dt 15.03.2018	Green Field Mahila Vikas Samiti (Regd. No. 13029), 2388, Top Floor, Green Field, Colony Faridabad. "For setting up Sports physiotherapy Centre at Sports Complex Sector-12, Faridabad."	200000	SDO (C), Faridabad
97	U.O.No.P.S./IM-2017/429 dt 15.03.2018	Senior Citizens Welfare Association, (Regd. No. HR- 019-2013-00064) HUDA Community Centre, Sector-9, Faridabad. "For development of cultural activities."	200000	SDM, Faridabad
98	U.O.No.P.S./IM-2017/441 dt 15.03.2018	Shri Bankebihari Ji Mandir Seva Samiti, Shastri Colony, Sector-19, Faridabad, (Regd. No. 2458). "For Renovation of Rooms for public use."	200000	SDM, Faridabad

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
99	U.O.No.P.S./IM-2017/453 dt 15.03.2018	Dr. Bheem Rao Ambedkar Mahasangh, Haryana, Sector- 03, Ballabgarh, Faridabad, (Regd. No. 000164/2013). "For Completion & Renovation of Rooms/Hall for public use.	1100000	SDM, Bhallabgarh
100	U.O.No.P.S./IM-2017/465 dt 15.03.2018	Additional Deputy Commissioner, Faridabad. "(1) For pavement of streets of Village Tigaon Adahna (Four Lac fifty thousands). (2) For Construction of boundary wall of Gaushala at Village Tigaon Adahna (Fifty Thousand) "	500000	SDM, Faridabad
101	U.O.No.P.S./IM-2017/437 dt 15.03.2018	Shirdi Sai Baba Temple Society, Sai Dham, Sector-86, Tigaon Road, Faridabad (Regd. No. 319). "For complation of Rooms & Renovation of School Building (C.B.S.E. Affiliation No. 531432)."	2500000	SDM, Faridabad
102	U.O.No.P.S./IM-2017/442 dt 20.03.2018	Arya Kanya Gurukul Trust, Hasanpur, District Palwal, (Regd. No. 863) Head Office # 1116, Sector-37, Faridabad. "For completion of rooms & renovation of Building."	1100000	SDM, Faridabad
103	U.O.No.P.S./IM-2017/476 dt 20.03.2018	Kiran Sharma W/o Sh. Pardeep Sharma, House No. 540, HBC Sector-10 Faridabad. "For financial assistance for repair of house being poor person."	200000	SDM, Faridabad
104	U.O.No.P.S./IM-2017/480 dt 20.03.2018	Unchi Uddan NGO Daultabad, Sector-16A, Faridabad, "For establishment of Sewing Centre for imparting training to poor girls/women's."	200000	SDO (C), Faridabad
105	U.O.No.P.S./IM-2017/484 dt 20.03.2018	Anjuman Islamia Faridabad (Regd. HR-019201602248), District Faridabad. "For completion of rooms and renovation of building for general public use."	1000000	SDM, Faridabad
106	U.O.No.P.S./IM-2017/488 dt 20.03.2018	Navjan Morcha Samiti, Tau Devi Lal Virdhasham, 2-DBlock, N.I.T., Faridabad. "For completion of rooms."	150000	SDO (C), Faridabad
107	U.O.No.P.S./IM-2017/505 dt 21.03.2018	Smt. Kiran W/o Sh. Rattan, House No. 570, Bye Pass Road. Prem Nagar Jhuggi, Sector-17, Kheri Kalan. Faridabad. "For financial assistance repair of house being poor lady.	145000	SDM, Faridabad
108	U.O.No.P.S./IM-2017/509 dt 21.03.2018	Shri Snatan Dharm Sabha, Sector-16 A. Faridabad (Regd. No. HR019201602252 of 2016). "For completion of hall for public use."	200000	SDO (C), Faridabad
109	U.O.No.P.S./IM-2017/263 dt 20.03.2018	Aggarwal Vikas Trust (Regd. No. 2063), Odhan, Tehsil Dabwali, District Sirsa. "For completion of building of community hall for use of general public"	1100000	SDO (C), Dabwali

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
110	U.O.No.P.S./IM-2017/469 dt 20.03.2018	Deputy Commissioner, Sirsa." (1) For Helen Keller Society for visually Impaired Children, Sirsa (Two Lac) (2) For Bhai Kanhaya Manav Kalyan Trust, Sirsa (Two Lac Fifty Thousands). (3) For DISHA (Two Lac), (4) For RKJ Welfare Society for hearing & speech handicapped. Sirsa (One Lac Fifty thousands) (5) For Student who performed in various cultural activities on Independence Day (Two Lac Fifty Thousands),	1050000	SDM, Sirsa
111	U.O.No.P.S./IM-2017/371 dt 22.02.2018	Deputy Commissioner, Mahendergarh at Narnaul. "For purchase and Distribution of Sports Kits as per list enclosed (1) Rs. 2.00 lacs for Vill. Bhakari. (2) Rs. 2.00 lacs for vill. Koriyawas (3) Rs. 1.50 lacs for vill. Talot. (4) Rs. 1.00 lac for vill. Musnota. (5) Rs. 1.00 lac for vill. Dhanota. (6) Rs. 1.00 lac for vill Ishlampurarn (7) Rs. 1.00 lac for vill. Rai Malikpur. (8) Rs. 1.00 lac for vill Mosampur	1150000	SDO (C), Narnaul
112	U.O.No.P.S./IM-2017/401 dt 28.02.2018	Shri Khatu Shyam Siksha Samiti, Bawani Khera, Distt. Bhiwani (Regd. No. 00037). "For completion of rooms & repair of building."	1100000	SDO (C),Bhiwani
113	U.O.No.P.S./IM-2017/405 dt 28.02.2018	Agarsain Mahasabha (Regd. No. 567), Ferozpur Jhirka, Distt. Mewat. "For installation of statue of Maharaja Agarsain and construction of shed."	500000	SDO (C), Firozpur Jirkha
114	U.O.No.P.S./IM-2017/417 dt 15.03.2018	Sarpanch, Gram Panchayat Mandkol, Distt. Palwal. "For Pavement of Street from house of Shanker Singh S/o Shi Devi Singh to house of Krishan Singh S/o Rawati."	500000	BDPO, Prithla
115	U.O.No.P.S./IM-2017/421 dt 15.03.2018	Shri Shri 1008 Bab Balram Das Gau Sewa Samiti, Village Alawalpur, Teh. & Distt. Palwal (Regd. No. 00544). "For completion of Cow Shed & Purchase of Fodder for Cows."	1000000	SDM, Palwal
116	U.O.No.P.S./IM-2017/425 dt 15.03.2018	Swami Deeptanand Avdhoot Memorial Charitable Trust, Kharar Alipur, Hisar (Regd. No. 7803). "For completion of Hall & Boundary Wall for public use."	1100000	SDM, Hisar
117	U.O.No.P.S./IM-2017/433 dt 15.03.2018	Panchkula Gaushala Trust, Mata Mansa Devi Gaudham, Near Luxmi Bhawan, Mata Mansa Devi Mandir, Regd. No. #212, Sector-6, Panchkula. "For brick payment of Gaushala."	251000	SDO (C), Panchkula
118	U.O.No.P.S./IM-2017/449 dt 15.03.2018	Samarpan Welfare Society, W. No. 6, Diwan Gate, Jhajjar (Regd. No. 00219). "For promotion of Cultural and Sports Activities."	500000	SDM, Jhajjar

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
119	U.O.No.P.S./IM-2017/457 dt 15.03.2018	Care Welfare Society, Rajiv Puram Road, Karnal- 132001, Regd. No. 06732. "For promotion of sports different activities of welfare youths and purchase equipments."	1100000	SDM, Karnal
120	U.O.No.P.S./IM-2017/497 dt 20.03.2018	Mera Aasman Welfare and Charitable Trust, # 347, Sector-10, Ambala City, (Regd. No. 3993 (2015-16). "For development of cultural activities & mass marriage of poor girls."	5000000	SDO (C), Ambala City
121	U.O.No.P.S./IM-2017/501 dt 21.03.2018	Bharat Vikas Parshad, Meham Branch (Haryana South) Regd. No. 2272/63. "For opening of Psychotherapy centre for the use of poor & Older Persons."	200000	SDM, Meham
122	U.O.No.P.S./IM-2017/492 dt 20.03.2018	Brahmin Avm Tirtho Udhar Sabha, Sanihit Sarover, Kurukshetra (Regd. No. HRKK201500353), Distt. Kurukshetra. "For completion of Renuka Sadan Dharamshala."	1100000	SDO (C), Kurukshetra

Allocation of Discretionary Grants sanctioned by Agriculture Minister, Haryana, Chandigarh for the Financial year 2017-18.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. 01/AM dated 27.04.2017	Ajay S/o Sh.Suresh Kumar, Village Pashore. Distt. Jhajjar. "For repair of house being very poor financial	31000.00	SDM Badli
2	U.O.No. 05/AM dated 27.04.2017	Badli Football Association Badli, Distt. Jhajjar (Regd. No.00134/2015). "For promotion of cultural activities and purchasing of khel kit."	200000.00	SDM Badli
3	U.O.No. 06/AM dated 27.04.2017	Sh. Sajjan Singh urf Lilu Vayamshala, V.P.O. Ladpur, Distt. Jhajjar (Regd. No.1497). "For promotion of cultural activities."	100000.00	SDM Badli
4	U.O.No. 07/AM dated 27.04.2017	Sh.Sahab Singh S/o Sh. Gaje Singh, Vill. Mubarikpur P.O. Tumbaheri, Distt. Jhajjar. "For repairing of house being very poor financial position."	40000.00	SDM Jhajjar
5	U.O.No. 08/AM dated 27.04.2017	Sarpanch, Gram Panchayat, Chandol, Distt. Jhajjar. "For purchasing of machine for Gym."	200000.00	SDM Jhajjar
6	U.O.No. 02/AM dated 27.04.2017	Rajiv Gandhi Mahavidyalaya Narwana-Jind Road Uchana, Distt. Jind. "For construction of building."	1100000.00	SDM Uchana
7	U.O.No. 03/AM dated 27.04.2017	Yadav Kalyan Sabha Narnaul, Distt. Mahendergarh (Regd. No.685). "For construction/repairing of building."	1100000.00	SDM Narnaul
8	U.O.No. 04/AM dated 27.04.2017	Principal, Govt. College Narnaul Distt. Mahendergarh. "For purcha ing of Books and furniture for Library."	500000.00	SDM Narnaul
9	U.O.No. 09/AM dated 27.04.2017	Mega Mandal Sansthan, Near Anchal Cinema, Baldev Nagar, Barmer, Rajasthan (Regd. No.12/2005). "For promotion of cultural and sports activities."	500000.00	Under Secy. (C.M.Cell-II)
10	U.O.No. 11/AM dated 01.05.2017	MGaushala Beri, District Jhajjar. For construction shed 166 and purchase of fodder for cows."	1100000.00	SDM Beri
11	U.O.No. 12/AM dated 01.05.2017	M Sh. Swaran Singh S/o Sh. Gurmesh Singh H.No. 72, W. No. 3 Near Post office, Jhajjar. "For repair of house being very poor financial position."	40000.00	SDM Jhajjar
12	U.O.No. 15/AM dated 08.05.2017	M Sarpanch, Gram Panchayat Islamgarh (Chhuchakwas) Distt. Jhajjar." For construction of community hall for whole community near Baba Bhaiya Mandir."	200000.00	SDM Jhajjar
13	U.O.No. 16/AM dated 09.05.2017	M Sant Garib Dass, foundation, Jhajjar. "For organizing medical camps & purchase of medicine."	1100000.00	SDM Jhajjar
14	U.O.No. 17/AM dated 09.05.2017	M Sarpanch Gram Panchayat Kulana Distt. Jhajjar. " For purchase of machine for gym."	200000.00	SDM Jhajjar
15	U.O.No. 10/AM dated 01.05.2017	M Sarpanch, Village Panchayat Kharawar Teh. & District Rohtak. "For construction of hall at Mandir for whole community."	1100000.00	SDM Rohtak
16	U.O.No. 13/AM dated 01.05.2017	M Hindu Kanya Mahavidyalaya, Jind. "For construction of building."	1100000.00	SDM Jind
17	U.O.No. 14/AM dated 01.05.2017	Gaushala Vill. Chahar Kalan Teh. Loharu District Bhiwani. "For purchase of fodder for cows."	200000.00	SDM Loharu

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
18	U.O.No. 18/AM dated 11.05.2017	Amatur Circle Kabaddi Federation of India (Regd. No. 431), Chandigarh. "For organizing International Level Kabaddi Tournament from All States of India."	1100000.00	SDM Panchkula
19	U.O.No. 19/AM dated 11.05.2017	Phulpati W/o Mange Ram village Chirya Teh. & Distt. Charkhi Dadri." For repair of house being very poor Financial Position."	40000.00	SDM Charkhi Dadri
20	U.O.No. 20/AM dated 15.05.2017	Shri Baba Balakpuri Ji Dharamarth Aushdayalaya and Trust Puri Dham Circular Road Rohtak (Regd. No.906/2013). "For construction of community hall Shri Sanatan Dharm Kishan Gaushala Village for whole community."	1100000.00	SDM Rohtak
21	U.O.No. 21/AM dated 15.05.2017	Bharokhan Distt. Sirsa (Regd. No.283). "For const. Of shed and purchase of fodder for cows."	500000.00	SDM Sirsa
22	U.O.No. 22/AM dated 02.06.2017	Meena Devi W/o Late Sh. Krishan Kumar, V.P.O. Subana, Distt. Jhajjar. "For repairing of house being very poor financial position."	31000.00	SDM Jhajjar
23	U.O.No. 23/AM dated 02.06.2017	Mukta Nand S/o Sh. Ram Nath, V.P.O. Dhakla, Distt. Jhajjar. "For treatment being very poor financial Position."	40000.00	SDM Jhajjar
24	U.O.No. 24/AM dated 02.06.2017	Bar Association, Bahadurgarh, Court Complex Bahadurgarh, Distt. Jhajjar. "For const. of library/chambers and purchasing of books & furniture."	2100000.00	SDM Bahadurgarh
25	U.O.No. 26/AM dated 02.06.2017	Sarpanch, Gram Panchayat Surakhpur (Tappa Haveli), Distt. Jhajjar. "For installing of tubewell for drinking water of whole community."	100000.00	SDM Jhajjar
26	U.O.No. 25/AM dated 02.06.2017	Maharashtra Mandal Chandigarh, Sector 19-D. Chandigarh (Regd. No.100). "For construction/Completion of building."	1100000.00	SDM Panchkula
27	U.O.No. 27/AM dated 02.06.2017	Jyoti D/o Sh. Chand Ram, V.P.O. Nangla Distt. Jhajjar. "For higher education being poor financial position."	21000.00	SDM Jhajjar
28	U.O.No. 28/AM dated 05.06.2017	Ashwani Kumar S/o Mahipal VPO Dhakla Distt. Jhajjar. "For repair of house being poor financial postion."	21000.00	SDM Panchkula
29	U.O.No. 31/AM dated 27.06.2017	Rajput Sabha Bahadurgarh, 7/60 Gali No. 3 Model Town Bahadurgarh Distt. Jhajjar (Regd. No. 848/97). " For construction of building."	1100000.00	SDM Bahadurgarh
30	U.O.No. 33/AM dated 27.06.2017	Sarpanch, Gram Panchayat Mandothi Distt. Jhajjar. For construction of Dalal Khap Bhawan."	2100000.00	SDM Bahadurgarh
31	U.O.No. 29/AM dated 05.06.2017	Sarpanch Gram Panchayat Bhaiyapur Distt. Rohtak. " For construction of hall for whole community in Dada Bhurewal Mandir."	600000.00	SDM Rohtak
32	U.O.No. 30/AM dated 05.06.2017	M Haryana Softball Association (Regd. 208/14), Chunni Pura, Rohtak. " For organizing International level tournaments for all State of India."	500000.00	SDM Rohtak

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
33	U.O.No. 29/AM dated 27.06.2017	Saheed Chander Sekhar Azad Sewa Samiti, Keshav Bhawan Bhali Anandpur Distt. Rohtak (Regd. No. 376) "For construction of Vayamshala."	500000.00	SDM Rohtak
34	U.O.No. 34/AM dated 05.07.2017	Rohtash S/o Sh. Sultan Singh, V.P.O. Dhandlan Distt. Jhajjar. For repairing of house being very poor financial position"	21000.00	SDM Beri
35	U.O.No. 35/AM dated 05.07.2017	Jan Kalyan Yadav Sabha Samiti, Ward No. 25, Above Vijay Cable Company, Badli Road Bahadurgarh Distt. Jhajjar (Regd. No. 00783/2015). "For construction of building."	1100000.00	SDO (C) Bhadurgarh
36	U.O.No. 37/AM dated 10.07.2017	Savita W/o Late Sh. Bijender, V.P.O. Subana Distt. Jhajjar. "For repairing of house being very poor financial position."	120000.00	SDM Jhajjar
37	U.O.No. 38/AM dated 10.07.2017	Sh. Didar Singh S/o Neki Ram VPO Dhakla Distt. Jhajjar. "For repairing of house being very poor financial position."	21000.00	SDM Jhajjar
38	U.O.No. 39/AM dated 10.07.2017	Smt. Kavita W/o Late Sh. Ravinder, V.P.O. Hasanpur Distt. Jhajjar. "For repairing of house being very poor financial position."	80000.00	SDM Jhajjar
39	U.O.No. 36/AM dated 05.07.2017	Sh. Mithilesh Sharma, H. No. 419, Urban Estate-11 Hisar. "For purchasing of books being poor financial position."	21000.00	SDO (C) Hissar
40	U.O.No. 40/AM dated 19.07.2017	Gurudass Kaithvas S/o Sh. Ram Manohar H.No. 21/27. Near power house gate, 8 Marla, Panipat. "For treatment of chronic a kidney disease being very poor financial position."	100000.00	SDM Panipat
41	U.O.No. 42/AM dated 20.07.2017	Sarpanch, Gram Panchayat Bhupania, Distt. Jhajjar. "For purchasing of machine for Zym."	300000.00	SDM Badli
42	U.O.No. 41/AM dated 20.07.2017	Gopal Gausadan Regd. No.37168-2000 Vill. Harewali near Bawana, New Delhi. "For consruction of sheds & purchase of fodder for cows."	1100000.00	Under Secy. (C.M.Cell-II) Haryana
43	U.O.No. 43/AM dated 31.07.2017	Army High School, Dhakla Distt. Jhajjar. For construction/repairing of building and purchasing of books and furniture for library and promotion of spots activity and cultural activities."	1000000.00	SDM Jhajjar
44	U.O.No. 44/AM dated 01.08.2017	Brahma Kumaris Educational Society, Om Shanti Retreat Centre, VPO Bhora Kalan Distt. Gurgaon. "For construction/repairing of building."	500000.00	SDO (C) Pataudi
45	U.O.No. 47/AM dated 07.08.2017	Sarpanch, Gram Panchayat Jondhi Distt. Jhajjar. "For construction of Hall for whole community near Mandir."	500000.00	SDM Jhajjar
46	U.O.No. 48/AM dated 07.08.2017	Sarpanch, Gram Panchayat Kheri Jatt, Distt. Jhajjar. " For construction of Hall for whole community near Mandir."	1100000.00	SDM Badli
47	U.O.No. 52/AM dated 07.08.2017	Sarpanch, Gram Panchayat Badli, Distt. Jhajjar. For construction of Hall for whole community near Bagich Mandir."	311000.00	SDM Badli

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
48	U.O.No. 53/AM dated 18.08.2017	Dharampal S/o Sh. Jailal, V.P.O. Dhakla Distt. Jhajjar. "For his own treatment being very poor financial Position."	100000.00	SDM Jhajjar
49	U.O.No. 54/AM dated 18.08.2017	Deepak S/o Sh. Dilbag, V.P.O. Silani Kesho, Distt. Jhajjar. "For treatment of Leg being very poor financial position."	51000.00	SDM Jhajjar
50	U.O.No. 55/AM dated 24.08.2017	Shyam Ji Gau Sewa Samiti (Regd. No. 00098/2016), Vill. Nunamajra, Distt. Jhajjar. "For construction of shed & purchase of fodder for cows."	500000.00	SDM Bahadurgarh
51	U.O.No. 56/AM dated 23.08.2017	Principal, Ch. Dheer Pal Govt. P.G. College, Badli, Distt. Jhajjar. For purchase of books (The Secrete Alchemist) for children."	140000.00	SDM Badli
52	U.O.No. 57/AM dated 24.08.2017	Saraswati Siksha Samiti (Regd. No. 153), Beri, Distt. Jhajjar. "For construction of building in Shiksha Bharti School Beri."	1100000.00	SDO (C) Beri
53	U.O.No. 59/AM dated 24.08.2017	Sant Kabir Vichar Seva Samiti, Bahadurgarh, (Regd. No. 651/2014), Distt. Jhajjar. "For construction of building."	500000.00	SDO (C) Bahadurgarh
54	U.O.No. 60/AM dated 31.08.2017	Sarpanch, Gram Panchayat Dawla Distt. Jhajjar. For construction of hall near Hanuman Mandir for whole community."	500000.00	SDO (C) Jhajjar
55	U.O.No. 45/AM dated 07.08.2017	Bhagwan Parshuram Shiksha avm Jan Kalyan Samiti Ch. Dadri (Regd. No. 1711/2015), Distt. Ch. Dadri. For construction of Building."	500000.00	SDM Charkhi Dadri
56	U.O.No. 62/AM dated 18.09.2017	Sant Kabir Samaj Kalyan Samiti, Sant Siromani Bhawan, Sant Kabir Nagar, Sonapat (Regd. No.113). "For construction of building."	500000.00	SDO (C) Sonipat
57	U.O.No. 58/AM dated 24.08.2017	Aggarwal Vikas Trust, Odhan Distt. Sirsa (Regd. No. 2063/2008)." For construction/completion of hall."	1100000.00	SDM Kalanwali
58	U.O.No. 61/AM dated 31.08.2017	Sarpanch village Silani Jalim, Distt. Jhajjar. For construction Chaupal."	1000000.00	SDM Jhajjar
59	U.O.No. 63/AM dated 22.09.2017	Pappu S/o Phoolkawar VPO Nauganwa Distt. Jhajjar. "For repair of house being very poor financial position."	25000.00	SDO (C) Jhajjar
60	U.O.No. 65/AM dated 03.10.2017	Rajbir singh S/o Sh. Randhir Singh, V.P.O. Dhakla Distt. Jhajjar. "For treatment of abdomen Intestine being very poor financial position."	21000.00	SDM Jhajjar
61	U.O.No. 64/AM dated 03.10.2017	Bhagwan Parshuram Charitable Trust Bagpur Tehsil Beri, Distt. Jhajjar (Regd. No. 1828). "For construction of building."	500000.00	SDO (C) Beri
62	U.O.No. 66/AM dated 06.10.2017	Dr. Bhim Rao Ambedkar Sangarsh Sewa Samiti, H.No.211/1 Ward No.6, Jhajjar (Regd. No.225/2016). "For cultural programme on occasion on Dr. Bhim Rao Ambedkar Jayanti."	51000.00	SDM Jhajjar
63	U.O.No. 67/AM dated 09.10.2017	Veer Dev Gulia S/o Krishan Chand, Vill. Bamnola Distt. Jhajjar. "For repair of house being poor."	31000.00	SDM Jhajjar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
64	U.O.No. 69/AM dated 13.10.2017	Banty D/o Sh. Jaiparkash, Village Dhakla Distt. Jhajjar. For Higher Education being very poor financial position."	21000.00	SDM Jhajjar
65	U.O.No. 70/AM dated 13.10.2017	Anish Chaudhary S/o Sh.Sanjay, Village Dha	21000.00	SDM Jhajjar
66	U.O.No. 71/AM dated 13.10.2017	Atul S/o Sh.Sanjay, Village Dhakla Distt. Jhajjar. " For Higher Education being very poor financial position."	31000.00	SDM Jhajjar
67	U.O.No. 73/AM dated 26.10.2017	Valmiki Dharamshala, Chhara Chungi, Jhajjar. "For construction of building."	700000.00	SDM Jhajjar
68	U.O.No. 71/AM dated 26.10.2017	Satayvir S/o Sh. Chetram, Village Dhakla Distt. Jhajjar." of repair of house being very poor financial position."	21000.00	SDM Jhajjar
69	U.O.No. 75/AM dated 26.10.2017	Shyama D/o Ramkisan, Near Balmiki Chaupal Village Talao Distt. Jhajjar. "For Higher education being very poor financial position."	31000.00	SDM Jhajjar
70	U.O.No. 76/AM dated 26.10.2017	Indira Devi W/o Sh. Rajesh Ward No. 3, Sita Ram Gate, Jhajjar. "For repair of house being very poor financial position."	40000.00	SDM Jhajjar
71	U.O.No. 77/AM dated 26.10.2017	Dharambir S/o Sh. Bhim Singh Village Lagarpur Distt. Jhajjar. "For treatment of heart desease being very poor financial position."	40000.00	SDM Jhajjar
72	U.O.No. 78/AM dated 26.10.2017	Khazan Singh S/o Sh. Chhotu Ram Village Neola Distt. Jhajjar." For repair of house being very poor financial position."	21000.00	SDM Jhajjar
73	U.O.No. 79/AM dated 26.10.2017	Sarpanch, Gram Panchayat Subana Disttt. Jhajjar. "For construction of Hall for whole community near Baba Salig Ram Mandir."	1000000.00	SDM Jhajjar
74	U.O.No. 72/AM dated 26.10.2017	Sh. Kapil S/o Sh. Dharambir VPO Charkhi Distt. Charkhi Dadri. "For treatment of cancer disease being very poor financial position."	200000.00	SDM Charkhi Dadri
75	U.O.No. 68/AM dated 10.10.2017	Swami Amar Dev Ashram Trust (Regd. No. 21), Pataudi Distt. Gurugram." For construction of Building for public use.	1500000.00	SDM Pataudi
76	U.O.No. 80/AM dated 20.11.2017	Satish S/o Sh. Dharampal Vill. Dhakla District Jhajjar. "For 1 treatment (accidental case) being very poor financial position."	100000.00	SDM Jhajjar
77	U.O.No. 81/AM dated 20.11.2017	Monika W/o Late Sh. Jitender S/o Ranbir V.P.O. Dhakla 1 Distt. Jhajjar. "For repairing. of house being very poor financial position."	100000.00	SDM Jhajjar
78	U.O.No. 82/AM dated 20.11.2017	Mera Gaon Mera Gaurav Sewa Samiti (Regd. No. HR015) 2 Vill. Silani Distt. Jhajjar. "For Organising district level rural games to promote sports activities."	250000.00	SDM Jhajjar
79	U.O.No. 85/AM dated 20.11.2017	Heera Lal S/o Beeru VPO Machhrauli District Jhajjar. "For epair of house being very poor financial position."	100000.00	SDM Jhajjar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
80	U.O.No. 86/AM dated 20.11.2017	Kishan Chand S/o Sh. Jai Narain, V.P.O. Luksar Distt. Jhajjar. "For transorak Robotic Surgery being very poor financial position."	200000.00	SDM Badli
81	U.O.No. 90/AM dated 22.11.2017	Sukhbir S/o Sh. Zile Singh, V.P.O. Sasroli Distt. Jhajjar. for repairing of house being very poor financial position."	21000.00	SDM Jhajjar
82	U.O.No. 81/AM dated 22.11.2017	Sarpanch Gram Panchayat Lagarpur Distt. Jhajjar. "For shifting of transformer and bijli wire in vayamshala and community centre."	200000.00	SDM Badli
83	U.O.No. 84/AM dated 22.11.2017	Shree Keshav Gaushala Achina Distt. Ch. Dadri (Regd. No. 2002/16). "For purchasing of fodder for cows."	250000.00	SDM Dadri
84	U.O.No. 89/AM dated 22.11.2017	Sombir S/o Sh. Rampat, V.P.O. Lad Distt. Dadri. "For repairing of house being very poor financial position."	21000.00	SDM Badhra
85	U.O.No. 83/AM dated 20.11.2017	Boxing Haryana Association H. No. 641, Sector- 11,Panchkula (Regd. No. 1708). "For organizing national level Boxing championship."	1000000.00	SDM Panchkula
86	U.O.No. 87/AM dated 22.11.2017	Sachin S/o Sh. Ramphal, V.P.O. Koer Distt. Karnal. " For education being poor financial position."	21000.00	SDM Nilokheri
87	U.O.No. 91/AM dated 04.12.2017	District Education Officer, Jhajjar. "For purchasing of sewing machine and raw material for promoting the skill development in schools."	2000000.00	SDM Jhajjar
88	U.O.No. 93/AM dated 07.12.2017	Sh. Dilbag S/o Sh. Surat Singh, VPO Gubhana, Distt. Jhajjar. "For repairing of house being very poor financial position."	100000.00	SDM Badli
89	U.O.No. 94/AM dated 07.12.2017	Sh. Charan Singh S/o Sh. Banwari Lal VPO Gubhana Distt. Jhajjar. "For repairing of house being very poor financial position."	100000.00	SDM Badli
90	U.O.No. 95/AM dated 07.12.2017	Smt. Krishana W/o Late Sh.Puran Singh, VPO Gubhana, Distt. Jhajjar. "For repairing of house being very poor financial position."	100000.00	SDM Badli
91	U.O.No. 92/AM dated 07.12.2017	Suraj S/o Sh. Dilawar Singh S/o Sh. Baljeet Singh Vill. Halalpur, Distt. Sonapat. "For participation in International Mission Olympic Games in Malaysia from India."	71000.00	SDM Sonapat
92	U.O.No. 96/AM dated 18.12.2017	Rajni D/o Ramesh, V.P.O. Jatwara Distt. Jhajjar. "For repairing of house being very poor financial position."	31000.00	SDM Jhajjar
93	U.O.No. 98/AM dated 18.12.2017	Sahil S/o Sh. Rampal S/o Dharambir VPO Gubhana, Distt. Jhajjar. "For treatment (accidental case) being very poor financial position."	100000.00	SDM Badli
94	U.O.No. 99/AM dated 18.12.2017	Sunder S/o Sh. Jaipal, V.P.O. Khakhana Distt. Jhajjar. " For repairing of house being very poor financial postion."	100000.00	SDM Jhajjar
95	U.O.No. 100/AM dated 18.12.2017	Sagar S/o Sh. Rajbir Singh, V. P.O. Mundakhera Distt. It. Jhajjar. "For repairing of house being very poor financial position."	100000.00	SDM Badli

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
96	U.O.No. 103/AM dated 18.12.2017	Yogita D/o Sh. Mukesh Kumar, V.P.O Mundakhera Distt. Jhajjar. "For higher education being very poor financial position."	100000.00	SDM Badli
97	U.O.No. 105/AM dated 18.12.2017	Sarpanch Gram Panchayat, Kheri Jatt Distt. Jhajjar. " For promoting of sports activities and purchasing of Khel kit."	300000.00	SDM Badli
98	U.O.No. 106/AM dated 18.12.2017	Smt. Gindori W/o Late Sh. Ran Kanwar, V.P.O Kheri Jatt Distt. Jhajjar. " For construction/repairing of house being very poor financial position."	200000.00	SDM Badli
99	U.O.No. 109/AM dated 18.12.2017	Deputy Commissioner, Jhajjar. "For purchase of furniture & infrastructure for Media Centre (Patarkar Bhawan)."	1100000.00	SDM Jhajjar
100	U.O.No. 97/AM dated 18.12.2017	Ram Kumar S/o Sh. Nanta V.P.O. Gothra, Distt. Ch. Dadri. "For repair of house being very poor financial position."	40000.00	SDM Charkhi Dadri
101	U.O.No. 101/AM dated 18.12.2017	Kavita D/o Sh. Dilbag Singh, V. P.O. Paksama Distt. Rohtak. "For higher education being very poor financial position."	71000.00	SDM Rohtak
102	U.O.No. 102/AM dated 18.12.2017	Kusum Goyat D/o Sh. Ramphal Singh, V.P.O. Bhaini Jatan Distt. Bhiwani. "For higher education being very poor financial position."	71000.00	SDM Bawani Khera
103	U.O.No. 104/AM dated 18.12.2017	Baba Jai Ram Dass Gaushala, Sudana Distt. Mahendergarh, (Regd. No. 1323/2013). "For construction of shed and purchasing of fodder for cows."	500000.00	SDM Mahendergarh
104	U.O.No. 107/AM dated 18.12.2017	Geeta Vidhya Mandir, Nigdhu Distt. Karnal (Regd. No. HR/KNL/2014/01111). "For completion of school building."	1100000.00	SDM Nilokheri
105	U.O.No. 108/AM dated 18.12.2017	Principal, Gurukul Kurukshetra (Regd. No. 00182). "For completion of building."	1100000.00	SDM Kurukshetra
106	U.O.No. 107/AM dated 18.12.2017	Garhi Harsaru Tournament Aayojan Samiti, Sarbati Vatika, Near Mata Chowk, Garhi Harsaru Distt. Gurugram (Regd. No. 3132/2017). "For promote sports activities and distribution of khel kit."	500000.00	SDM Gurugram
107	U.O.No. 111/AM dated 10.01.2018	Deputy Commissioner, Sirsa. "For purchase of Tab for mentally retard students of Pryas School, Disha Special School and Hear and Voice School, Sirsa."	890000.00	SDM Sirsa
108	U.O.No. 112/AM dated 15.01.2018	Captain Umrao Singh (Victoria Cross) Society (Regd. No.00280/2017) Palra, Village Palra, District Jhajjar. "For organizing rural games & cultural activities."	300000.00	SDM Beri
109	U.O.No. 114/AM dated 15.01.2018	Bharat Vikas Parishad Charitable Trust (Regd. No. 6563/2008) 99-N Subhash Nagar, Rohtak. "For organizing Medical camps and providing artificial limbs to the handicapped persons."	500000.00	SDM Rohtak

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
110	U.O.No. 113/AM dated 15.01.2018	Rashtriya Samaj Vigyan Parishad, New Delhi(Regd. No.1861/2017) Indian Institute of Public Administration, Indraprastha Estate, New Delhi- 110002. "For organizing seminars & conference in different States."	1100000.00	Under Secy. (C.M. Cell-II) Haryana.
111	U.O.No. 117/AM dated 09.02.2018	Asha Vidhyalay Samiti (Regd. No. 3237/2015- 16), Asha School Babina Cantt (U.P.). "For purchase of hearing machine for impaired students."	140000.00	Under Secy. (C.M. Cell-II) Haryana.
112	U.O.No. 115/AM dated 09.02.2018	Sh.Sanjeev Kadyan S/o Sh. Mehar Singh, Vill. Chimni, Distt. Jhajjar. "For repair of house being very poor financial position."	31000.00	SDM Beri
113	U.O.No. 116/AM dated 09.02.2018	Krishan S/o Sh. Chaman Singh, V.P.O. Dulehra, Distt. Jhajjar. "For repair of house being very poor financial position."	31000.00	SDM Bahadurgarh
114	U.O.No. 118/AM dated 08.03.2018	Sarpanch Gram Panchayat Jahangirpur Distt. Jhajjar. "For purchasing machine for Zym."	200000.00	SDM Badli
115	U.O.No. 121/AM dated 08.03.2018	Sarpanch Gram Panchayat Gangtan Distt. Jhajjar. "For purchasing Water Cooler."	51000.00	SDM Beri
116	U.O.No. 125/AM dated 08.03.2018	Dharambir S/o Sh. Hoshiyar Singh, Village Kherka Gujjar Distt. Jhajjar." For treatment of back bone being very poor financial position."	50000.00	SDM Badli
117	U.O.No. 126/AM dated 08.03.2018	Principal GSSS, Machhrauli District Jhajjar. "For purchase of Kabaddi Met (Full Set)."	200000.00	SDM Jhajjar
118	U.O.No. 127/AM dated 08.03.2018	Kirti D/o Sh. Parmanand V. P.O. Rohad Distt. Jhajjar. "For education being poor financial position."	21000.00	SDM Bahadurgarh
119	U.O.No. 128/AM dated 08.03.2018	Nitu D/o Sh. Narender, V.P.O. Rohad, Distt. Jhajjar. "For education being poor financial position."	21000.00	SDM Bahadurgarh
120	U.O.No. 129/AM dated 08.03.2018	Shagun D/o Sh. Satish Kumar, V.P.O. Rohad Distt. Jhajjar. "For education being poor financial position."	15000.00	SDM Bahadurgarh
121	U.O.No. 130/AM dated 08.03.2018	Rajni D/o Sh. Ranbir S/o Sh. Yadram V.P.O. Kahadi Distt. Jhajjar. "For education being poor financial position."	31000.00	SDM Jhajjar
122	U.O.No. 131/AM dated 08.03.2018	Asha W/o Late Sh. Mukesh Kumar, V.P.O. Machhroli Distt. Jhajjar. "For repairing/construction of house being very poor financial position."	100000.00	SDM Jhajjar
123	U.O.No. 132/AM dated 08.03.2018	Chetan S/o Late Sh. Krishan Kumar, V.P.O. Kahadi Distt. Jhajjar. "For repairing/construction of house being very poor financial position."	100000.00	SDM Jhajjar
124	U.O.No. 133/AM dated 08.03.2018	Mahavidyalay Gurukul, Jhajjar. "For construction completion of building."	1100000.00	SDM Jhajjar
125	U.O.No. 134/AM dated 08.03.2018	Sarpanch, Gram Panchayat Badli, Distt. Jhajjar. "To promote sports activities and distribution of Khel kit."	300000.00	SDM Badli
126	U.O.No. 135/AM dated 08.03.2018	Sarpanch, Gram Panchayat Sarola Distt. Jhajjar. "For purchasing of machine for Zym."	200000.00	SDM Jhajjar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
127	U.O.No. 136/AM dated 08.03.2018	Vaishli Saini D/o Sh. Anup Kumar Saini, House No. 74/4, Mohalla Ghosn Jhajjar. "For higher education being very poor financial position."	50000.00	SDM Jhajjar
128	U.O.No. 137/AM dated 08.03.2018	Parsu Ram Sewa Samiti Dujana Distt. Jhajjar. "For construction/completion of Parsuram Bhawan."	1100000.00	SDM Beri
129	U.O.No. 138/AM dated 08.03.2018	Shree Krishana Boxing Academy Tumbaheri Distt. Jhajjar (Regd. No. 218). "For promotion of sports activities."	250000.00	SDM Jhajjar
130	U.O.No. 139/AM dated 08.03.2018	Sarpanch Gram Panchayat Majri Distt. Jhajjar. "For construction/completion of hall for whole community near mandir."	500000.00	SDM Badli
131	U.O.No. 141/AM dated 08.03.2018	Sarpanch Gram Panchayat Badli Distt. Jhajjar. "For 3 construction/completion of community hall for whole community near bagichi wala mandir."	311000.00	SDM Badli
132	U.O.No. 142/AM dated 08.03.2018	Sarpanch Gram Panchayat Mundakhera Distt. Jhajjar. "To promote and cultural activities and purchase of sports item."	500000.00	SDM Badli
133	U.O.No. 143/AM dated 08.03.2018	Sarpanch Gram Panchayat Lagarpur Distt. Jhajjar. "For construction of hall for whole community near Baba Haridass Mandir."	1100000.00	SDM Badli
134	U.O.No. 144/AM dated 08.03.2018	Youth Rural Development Society V.P.O. Gubana Distt. Jhajjar. (Regd. No. 548/2014). "For construction/completion of hall for whole community near shiv mandir."	1100000.00	SDM Badli
135	U.O.No. 145/AM dated 08.03.2018	Sarpanch Gram Panchayat Silana Distt. Jhajjar. "For construction/completion of hall for whole community near Peer baba Mandir and arrangement of water supply."	1100000.00	SDM Jhajjar
136	U.O.No. 146/AM dated 08.03.2018	Sarpanch Gram Panchayat Dulhera Distt. Jhajjar. "For construction/completion of building at shiya Dham for cows."	250000.00	SDM Bahadurgarh
137	U.O.No. 147/AM dated 08.03.2018	Sarpanch Gram Panchayat Ahri Distt. Jhajjar. "For construction hall near mandir for whole community and arrangement of electricity supply."	1100000.00	SDM Jhajjar
138	U.O.No. 148/AM dated 08.03.2018	Sant Kabir Samaj Sudhar Samiti, Beri Distt. Jhajjar (Regd. No. 00823). "For construction of Building "	750000.00	SDM Beri
139	U.O.No. 149/AM dated 08.03.2018	Nikhil Kumar S/o Sh. Satish Kumar, V.P.O. Sahapur Distt. Jhajjar." For repairing of house being poor financial position."	100000.00	SDM Badli
140	U.O.No. 151/AM dated 08.03.2018	Sarpanch Gram Panchaya Khuddan Dist. Jhajjar. "For construction/completion of hall for sports activities in Akhara."	1000000.00	SDM Jhajjar
141	U.O.No. 152/AM dated 08.03.2018	Pooja D/o Late Sh. Hoshiyar Singh, V.P.O. Badli, Distt. Jhajjar. "For repairing of house being very poor financial position."	100000.00	SDM Badli

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
142	U.O.No. 153/AM dated 08.03.2018	ouva Gautam Samiti, Bupania Distt. Jhajjar (Regd. No. 410). "For completion of community hall and boundary wall near kem dev mandir."	750000.00	SDM Badli
143	U.O.No. 120/AM dated 08.03.2018	Deputy Commissioner Rewari. "For Rs.2 lakh for refreshment for participant and Rs. 2 lac for purchasing of Alchemist books for participant on the occasion of Republic day."	400000.00	SDM Rewari
144	U.O.No. 122/AM dated 08.03.2018	Indira Gandhi University, Meerpur, Rewari. "For organizing youth festival and distribution of Alchemist Book for the participants."	800000.00	SDM Rewari
145	U.O.No. 119/AM dated 08.03.2018	Chief Operating Officer, National Boxing Academy, SAI, Rohtak. "For promotion of sports activities."	250000.00	SDM Rohtak
146	U.O.No. 150/AM dated 08.03.2018	Vaidak Gyan Parcharni Brahman Sabha, Kalanaur Distt. Rohtak (Regd. No. 511). "For construction/com pletion of parshu ram bhawan."	750000.00	SDM Rohtak
147	U.O.No. 124/AM dated 08.03.2018	Sur Sangam, House No. 298, Sector-15 Panchkula (Regd. No. 23). "For promotion of cultural activities."	50000.00	SDM Panchkula
148	U.O.No. 140/AM dated 08.03.2018	Deepak S/o Sh. Rajbir Singh, V.P.O. Livan Distt. Sonapat. "For repairing of house being poor financial position."	50000.00	SDM Sonapat
149	U.O.No. 123/AM dated 08.03.2018	Jai Maa Saraswati Sewa Samiti Sirsa. (Regd. No. 296/2013). "For completion of building."	500000.00	SDM Sirsa
150	U.O.No. 154/AM dated 08.03.2018	Ramanand Kawalia, Ravidass Nagar, Ward No.14, Ch. Dadri. "For completion of house being very poor financial position."	100000.00	SDM Charkhi Dadri
151	U.O.No. 155/AM dated 20.03.2018	District Education Officer, Jhajjar. "For the purchasing of 6 furniture and dari for silai centre (List enclosed)	600000.00	SDM Jhajjar
152	U.O.No. 157/AM dated 21.03.2018	Sarpanch, Gram Panchayat Patoda Distt. Jhajjar. const./completion of memorial of freedom fighter Rao Tula Ram."	1100000.00	SDM Jhajjar
153	U.O.No. 158/AM dated 21.03.2018	SAMARTHA (Regd. No.03163) G-17/24 DLF Phase-1 2 Gurugram. "For distribution of sewing machine /clothes/raw material among the poor family."	2000000.00	SDM Gurugram
154	U.O.No. 159/AM dated 21.03.2018	Rohit Dahiya S/o Sh. Ramkanwar Dahiya H.No.557/6 Choudhary Lane, Tilak Nagar, Rohtak. "For treatment of Ankylosing Spondylitis disease (under treatment at PGI Chandigarh), being very poor financial position."	200000.00	SDM Rohtak
155	U.O.No. 160/AM dated 22.03.2018	Unnat Haryana Foundation (Regd. No. 01827) H. 3 No.91B/20 Saini Pura, Near R.S. Coaching Centre Subhash Road, Rohtak. "For promotion of cultural activities."	300000.00	SDM Rohtak
156	U.O.No. 161/AM dated 22.03.2018	Gaur Brahman Vidya Pracharni Sabha, Gaur School, Rohtak (Regd. No.307/2013). "For construction of building."	1100000.00	SDM Rohtak

Allocation of Discretionary Grants sanctioned by Home Minister, Haryana, Chandigarh for the Financial year 2017-18.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.Secy/HM-2017/01 dated 19.04.2017	Haryana Masters Athletic Association, Panchkula. (Regd. No. 1215 of 25-11-1994), District Pachkula. "To promote sports and cultural activities."	500000.00	SDO (C) Panchkula
2	U.O.No.Secy/HM-2017/05 dated 19.04.2017	Nand Lal Geeta Vidya Mandir Sen. Sec. School, Tepla, Ambala (Regd. No. G-2/11/2122) Distt. Ambala. "For Construction of Rooms in School.	2100000.00	SDO (C) Ambala Cantt.
3	U.O.No.Secy/HM-2017/09 dated 20.04.2017	Municipal Corporation, Ambala. " For repair of Library Room in Dayal Bagh in Ward No. 14, Ambala."	190000.00	SDO (C) Ambala Cantt.
4	U.O.No.Secy/HM-2017/13 dated 04.05.2017	Municipal Corporation, Ambala. "For construction of Parjapati Community Centre in Kumhar Mandi, Ambala Cantt."	1500000.00	SDO (C) Ambala Cantt.
5	U.O.No.Secy/HM-2017/17 dated 04.05.2017	Municipal Corporation, Ambala. "For construction of shed and boundary wall of Cremation Ground at Vill. Buhawa, Ambala Cantt."	500000.00	SDO (C) Ambala Cantt.
6	U.O.No.Secy/HM-2017/21 dated 23.05.2017	Cricket Federation. Haryana (Regd. No. 00111.2013). Panchkula. "To promote Sports and Cultural activities."	500000.00	SDO (C) Panchkula
7	U.O.No.Secy/HM-2017/25 dated 23.05.2017	Municipal Corporation. Ambala. "For const. of Community Centre in village Chandpura. Ward No.14, Ambala Cantt."	1550000.00	SDO (C) Ambala Cantt.
8	U.O.No.Secy/HM-2017/29 dated 23.05.2017	Municipal Corporation, Ambala. "For const. of Valmiki Choupal in village. Kalheri, Ward No.12, Ambala Cantt."	2450000.00	SDO (C) Ambala Cantt.
9	U.O.No.Secy/HM-2017/33 dated 23.05.2017	Ambala Lawn Tennis Association (Affiliated to Haryana Tennis Association & District Olympic Association). S.C.F. 9. Vikas Vihar, Ambala City. "For organizing Lawn Tennis Tournament in Ambala Cantt."	100000.00	SDO (C) Ambala
10	U.O.No.Secy/HM-2017/37 dated 23.05.2017	Shri Digamber Jain Sabha (Regd. No.20 of 1950-51). Ambala Cantt. "For organizing blood donation camps. Eye Check-up Camps. Dental Check-up Camps and other benevolent acts from time to time."	1100000.00	SDO (C) Ambala Cantt.
11	U.O.No.Secy/HM-2017/41 dated 30.05.2017	Scientific Apparatus Manufacturers & Exporters Association. Ambala (Regd. No.HR/AMB/2014/0027). "For organize Exhibition of Scientific instruments."	500000.00	SDO (C) Ambala Cantt.
12	U.O.No.Secy/HM-2017/41 dated 02.06.2017	Municipal Corporation. Ambala. "For construction of Community Centre in village Dalipgarh, Ward No. 13, Ambala Cantt."	2500000.00	SDO (C) Ambala Cantt.
13	U.O.No.Secy/HM-2017/49 dated 15.06.2017	Tent Welfare Association (Regd. 00696), Ambala Cantt., District Ambala. "For construction of office."	200000.00	SDO (C) Ambala Cantt.
14	U.O.No.Secy/HM-2017/53 dated 15.06.2017	Municipal Corporation, Ambala. "For completion of pending work of Dharmshala Building in Prabhu Prem Puram, Ambala Cantt."	918000.00	SDO (C) Ambala Cantt.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
15	U.O.No.Secy/HM-2017/58 dated 28.06.2017	श्री साई सेवक मंडल (रजि न. 112), लक्ष्मीपुरा नज़दीक टांगरी पुल, अम्बाला छावनी, जिला अम्बाला "For completion of the construction of under-construction dharamshala."	2500000.00	SDO (C) Ambala Cantt.
16	U.O.No.Secy/HM-2017/62 dated 29.06.2017	Municipal Corporation, Ambala. "For construction of Park at village Sarsehri Ward No. 14, Ambala Cantt."	830000.00	SDO (C) Ambala Cantt.
17	U.O.No.Secy/HM-2017/66 dated 03.07.2017	Municipal Corporation, Ambala. "For construction of drain in Campus (Rs. 4.00 Lakh), Construction of shed (10.00 Lakh) and laying of tiles surrounding the sheds (Rs. 6.00 Lakh) in Rambagh Gaushala, Ambala Cantt."	2000000.00	SDO (C) Ambala Cantt.
18	U.O.No.Secy/HM-2017/70 dated 25.07.2017	श्री शिव कावड. सेवा संघ (रजि.न. 46 of 2008-09), अनाज मण्डी अम्बाला छावनी । "For development of cultural activities."	100000.00	SDO (C) Ambala Cantt.
19	U.O.No.Secy/HM-2017/74 dated 08.08.2017	Dr. Bhim Rao Ambedkar Shiksha & Sanskriti Sabha. (Regd. No. HR-00727), Ambala Cantt. Distt. Ambala. " For construction of Dr. Bhim Rao Ambedkar Bhawan at New Patel Nagar, Behind B.D. Flour Mill, Ambala. Cantt."	2500000.00	SDO (C) Ambala Cantt.
20	U.O.No.Secy/HM-2017/78 dated 16.08.2017	श्री गौरी शंकर संस्था (रजि0 न. HR0022017-00878), अम्बाला "For construction of Gauri Shankar Dharamshala, Behind B. D. Flour Mill, Ambala Cantt."	2500000.00	SDO (C) Ambala Cantt.
21	U.O.No.Secy/HM-2017/82 dated 22.08.2017	Radha Lal Geeta Vidya Mandir (Regd. No. 44-2003-04. dt, Nov. 2003), Ambala City, Distt. Ambala." For construction of School Building of Radha Lal Geeta Vidya Mandir, Ambala City."	1000000.00	SDO (C) Ambala City
22	U.O.No.Secy/HM-2017/86 dated 29.08.2017	Bharat Vikas Parishad, Ambala Cantt. (Regd. No. S- 2272/1963), Distt. Ambala. " For establishment of Diagnostic Centre."	500000.00	SDO (C) Ambala Cantt.
23	U.O.No.Secy/HM-2017/90 dated 29.08.2017	Sports Promotion society Panchkula (Regd. No. 41 of 2010), # 94, Sec.-17, Panchkula. "For promote sports and cultural activities."	500000.00	SDO (C) Panchkula
24	U.O.No.Secy/HM-2017/94 dated 29.08.2017	District Swimming Association, Ambala (Regd. No. 00826-2017), # 3368, Guru Nanak Marg, ambala Cantt., District Ambala. "For promote sports and cultural activities."	500000.00	SDO (C) Ambala Cantt.
25	U.O.No.Secy/HM-2017/ dated 26.09.2017	Rotary Ambala Cancer Detection & Welfare Society (Regd. Under societies Registration Act.(1860) 21), Ambala Cantt. "For purchase for machine use in the Radiology Department of Rotary Ambala Cancer Detection & Welfare Society."	1000000.00	SDO (C) Ambala Cantt.
26	U.O.No.Secy/HM-2017/102 dated 26.09.2017	Municipal Corporation, Ambala. "For completion of Pending Construction Work of Begampur-Machhaunda 7 Dharamshala."	500000.00	SDO (C) Ambala Cantt.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
27	U.O.No.Secy/HM-2017/106 dated 06.10.2017	Municipal Corporation, Ambala. "For construction of Radhe Krishan Dharmashala in Ajit Nagar, Ward No. 14, Ambala Cantt."	2100000.00	SDO (C) Ambala Cantt.
28	U.O.No.Secy/HM-2017/110 dated 06.10.2017	Gram Panchayat, Village Panjokhra Sahib, Ambala. "For promote Sports & Cultural Activities."	200000.00	XEN Panchayati Raj Ambala
29	U.O.No.Secy/HM-2017/114 dated 17.10.2017	Municipal Corporation, Ambala. "For renovation of Khateek Samaj Dharamshala, Mandi,Auri Chaudhari Mandi Ambala Cantt."	2000000.00	SDO (C) Ambala Cantt.
30	U.O.No.Secy/HM-2017/118 dated 17.10.2017	Gram Panchayat, Village Panjokhra Sahib, Ambala. "For construction of rooms in Chokhda Dharamshala, Panjokhra Sahib, Ambala."	2000000.00	XEN Panchayati Raj Ambala
31	U.O.No.Secy/HM-2017/122 dated 17.10.2017	Gram Panchayat, Village Brahman Majra, Ambala. "For construction of Drain in Village."	2300000.00	XEN Panchayati Raj Ambala
32	U.O.No.Secy/HM-2017/125 dated 17.10.2017	Municipal Corporation, Ambala. "For construction of Dharamshala in Village Ghasitpur, Ambala Cantt."	200000.00	SDO (C) Ambala Cantt.
33	U.O.No.Secy/HM-2017/133 dated 02.11.2017	3rd Eye Shooting Sports Academy, Ambala Cantt. "To promote Sports activities."	500000.00	SDO (C) Ambala Cantt.
34	U.O.No.Secy/HM-2017/137 dated 02.11.2017	Dussehra Committee, Sanatan Dharam Mandir, Old Railway Colony, Ambala Cantt (Regd. No.00674). "For the development of cultural activities."	200000.00	SDO (C) Ambala Cantt.
35	U.O.No.Secy/HM-2017/145 dated 07.11.2017	D.C.Rohtak. "To compensate Mrs. Ranju W/o Mr. Sunny R/o Dairy Mohalla, Rohtak, in reference to the case of theft of her new born baby against FIR lodged in PGIMS Police Thana, Rohtak.'	200000.00	SDO (C) Rohtak
36	U.O.No.Secy/HM-2017/129 dated 02.11.2017	Municipal Corporation, Ambala. "For Construction of Community Centre in village Boh, Near Water Tank, Ward No. 12, Ambala Cantt."	2450000.00	SDO (C) Ambala Cantt.
37	U.O.No.Secy/HM-2017/141 dated 06.11.2017	Municipal Corporation, Ambala. "For Construction of Valmiki Dharamshala, Village Sarsaheeri, Ward No. 14, Ambala Cantt."	1000000.00	SDO (C) Ambala Cantt.
38	U.O.No.Secy/HM-2017/153 dated 14.11.2017	Haryana Kusht Ashram Society, Leper Colony, Near Petrol Pump, G. T. Road, Ambala Cantt. (Regd. No. 0082/2014), Distt. Ambala. "For completion of pending work of hall and kitchen of Kusht Ashram."	500000.00	XEN Panchayati Raj Ambala
39	U.O.No.Secy/HM-2017/157 dated 22.11.2017	Shri Ramlila Committee (Regd. No. 21, 2008-09), Anaj Mandi, Ambala Cantt.Distt. Ambala. "To promote cultural	500000.00	SDO (C) Ambala Cantt.
40	U.O.No.Secy/HM-2017/161 dated 03.01.2018	Kala Manch (Regd. No. 932 of 2017), Ambala Cantt., Distt. Ambala. "To promote art and culture activities."	500000.00	SDO (C) Ambala Cantt.
41	U.O.No.Secy/HM-2017/165 dated 03.01.2018	श्री बांके बिहारी सभा, गोबिंद नगर, अम्बाला छावनी (रजि. नं. t435), fotel 3. "For renovation of Sri Banke Bihari Dharamshala."	2000000.00	SDO (C) Ambala Cantt.
42	U.O.No.Secy/HM-2017/169 dated 03.01.2018	M. L. Arya Girls High School, Ambala Cantt. Distt. Ambala. "For construction of new big Hall in school."	1000000.00	SDO (C) Ambala Cantt.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
43	U.O.No.Secy/HM-2017/173 dated 03.01.2018	भगवान वाल्मीकी धर्म सभा, बब्याल, अम्बाला छावनी (रजि. नं. 25), जिला अम्बाला. "For construction of Ambedkar Bhawan (Dharamshala) in Babyal, Ambala Cantt. Distt. Ambala."	1000000.00	SDO (C) Ambala Cantt.
44	U.O.No.Secy/HM-2017/177 dated 03.01.2018	स्त शिरोमणी श्री रविदास जी प्रचार महासभा (रजि. नं. 122,2011-12), बब्याल, (अम्बाला). "For construction of Ambedkar Bhawan (Dharamshal) in Babyal, Ambala Cantt. Distt. Ambala."	1100000.00	SDO (C) Ambala Cantt.
45	U.O.No.Secy/HM-2017/149 dated 07.11.2017	Agarwal Sabha (Regd. No.229), Agarwal Dharamshala, Near Football Chowk, Ambala Cantt. "For renovation of Agarwal Dharamshala, Near Football Chowk, Ambala Cantt."	1000000.00	SDO (C) Ambala Cantt.
46	U.O.No.Secy/HM-2017/180 dated 09.01.2018	Municipal Corporation, Ambala. "For construction of hall in Village Kardhan for public use."	2000000.00	SDO (C) Ambala Cantt.
47	U.O.No.Secy/HM-2017/184 dated 09.01.2018	Shri Dhobi Maha Sabha, Ambala Cantt (Regd. No. 59 of 1972). "For renovation of Shri Dhobi Dharamshala, B.C. Bazar, Ambala Cantt."	1200000.00	SDO (C) Ambala Cantt.
48	U.O.No.Secy/HM-2018/188 dated 23.01.2018	Sewa Samiti Little Angels Convent Senior Secondary School, Ambala Cantt. (CBSE Affiliation No. 530278, School No. 03817), Distt. Ambala. For purchase of Books and Furniture."	1000000.00	SDO (C) Ambala Cantt.
49	U.O.No.Secy/HM-2018/192 dated 23.01.2018	The Science Apparatus Manufacturers Association (Regd. No HRAMB 20140070), Ambala Cantt., Distt. Ambala. "For organizing time to time skill development and awarenessS programmes exhibitions of Scientific instruments."	1000000.00	SDO (C) Ambala Cantt.
50	U.O.No.Secy/HM-2018/196 dated 23.01.2018	Junior Chamber International (JCI), Ambala. (Affiliated to JCI India), Distt. Ambala. "Fo purchase of Books and Furniture."	500000.00	SDO (C) Ambala Cantt.
51	U.O.No.Secy/HM-2018/207 dated 01.02.2018	Ambala Gymnastics Association, Ambala Cantt. (Affiliated to Haryana Gymnastics Association, Regd. No. HR/018/2016/02520), Distt. Ambala. "For purchase turbo type desert cooler for use in War Heroes Memorial Statium, Ambala Cantt."	150000.00	SDO (C) Ambala Cantt.
52	U.O.No.Secy/HM-2018/211 dated 01.02.2018	Retired Loco Running Staff Welfare Organization, t Northern Railway Ambala Cantt. (Regd. No. HR- 002-2017-00894), Distt. Ambala. cultural activities."	200000.00	SDO (C) Ambala Cantt.
53	U.O.No.Secy/HM-2018/200 dated 25.01.2018	To promote Bhagwan Valmiki Naujwan Sabha (Regd. No.3-2011) Vill. Shahpur, Ambala. "To promote social and cultural activities."	200000.00	SDO (C) Ambala Cantt.
54	U.O.No.Secy/HM-2018/203 dated 25.01.2018	Shastri Colony Pariwar Residents Society (Regd. No. 00602), Ambala Cantt.. "For installation of security cameras in Shastri Colony, Ambala Cantt."	500000.00	SDO (C) Ambala Cantt.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
55	U.O.No.Secy/HM-2018/215 dated 15.02.2018	श्री शिव कांवड सेवा संघ (रजि. नं. 2008-09) अनाज मंडी अम्बाला छावनी development of cultural activities."	100000.00	SDO (C) Ambala Cantt.
56	U.O.No.Secy/HM-2018/227 dated 13.03.2018	श्री कृष्ण कृपा गौशाला आश्रम धर्मार्थ ट्रस्ट (रजि. नं. 7059, अम्बाला "For Construction of Shed and Boundary Wall of Gaushala."	1000000.00	SDO (C) Ambala Cantt.
57	U.O.No.Secy/HM-2018/223 dated 13.03.2018	Cantonment Board, Ambala Cantt. "For Construction of Rani Talaab Mandir Dharmshala for public use."	2000000.00	Chief Executive officer Cantonment
58	U.O.No.Secy/HM-2018/219 dated 13.03.2018	Municipal Corporation, Ambala. "For Construction of hall in Gurudwaa Singh Sabha, Topkhana Bazar, Ambala Cantt. for public use."	1500000.00	SDO (C) Ambala Cantt.
59	U.O.No.Secy/HM-2018/247 dated 13.03.2018	7 त्रिकालदर्शी वाल्मीकि सभा, रेलवे कॉलोनी, अम्बाला छावनी (रजि0 नं. t784) 1 "For develoment of cultural activities"	500000.00	SDO (C) Ambala Cantt.
60	U.O.No.Secy/HM-2018/243 dated 13.03.2018	Cecil Convent School, Ambala Cantt. (CBSE Affiliation No. 530850). For organizing school annual function and distribution of prize among participants and purchase of furniture and books for Library of the school."	1000000.00	SDO (C) Ambala Cantt.
61	U.O.No.Secy/HM-2018/239 dated 13.03.2018	National Association for the Blind Ambala (Regd. No.332). "For development of Cultural Activities and help of visually impaired people."	100000.00	SDO (C) Ambala Cantt.
62	U.O.No.Secy/HM-2018/235 dated 13.03.2018	Major R. N. Kapoor, D.A.V. Senior Secondary Public School, Ambala Cantt. (Affiliation No. 530130). "For construction of Corridors in front of rooms, Cover School State and Construction of Yagya Shala in School."	1000000.00	SDO (C) Ambala Cantt.
63	U.O.No.Secy/HM-2018/231 dated 13.03.2018	भगवान श्री परशुराम गौशाला (रजि. नं.667), अम्बाला छावनी "For construction of Shed and Boundary Wall of Gaushala."	500000.00	SDO (C) Ambala Cantt.
64	U.O.No.Secy/HM-2018/255 dated 14.03.2018	Haryana medical Representative's Association, Ambala Cantt. (Registered under the Indian Trade Union Act. Regd. No. 1497/96). "For purchase of stationery and furniture for the office"	100000.00	SDO (C) Ambala Cantt.
65	U.O.No.Secy/HM-2018/259 dated 14.03.2018	Municipal Corporation, Ambala. "For construction of street and Drain from H/o Rajesh Kumar to H/o Parmod Singh in Ananad Nagar A in Ward No.12, Ambala Cantt.	1000000.00	SDO (C) Ambala Cantt.
66	U.O.No.Secy/HM-2018/251 dated 14.03.2018	श्री विश्वकर्मा मंदिर एवं धर्मशाला सभा, कालीबाडी, अम्बाला (रजि. नं. HRAMB201400028). "For renovation of Vishwakarma Dharamshala."	2100000.00	SDO (C) Ambala Cantt.
67	U.O.No.Secy/HM-2018/263 dated 20.03.2018	Municipal Corporation, Ambala. "For Construction of Room, Boundary Wall, Road along with boundary wall and Installation of street lights in Christian Grave Yard, Jagadhari Road, Ambala Cantt."	762000.00	SDO (C) Ambala Cantt.
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Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
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Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
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Allocation of Discretionary Grants sanctioned by Sh.Anil Vij, Health & Sports Minister, Haryana,				
Chandigarh for the financial year 2017-18.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. PS/HM/2017/01 dt.19.04.2017	Haryana Masters Athletic Associatin, Panchkula. (Regd. No. 1215 of 25-11-94),District Panchkula. "To promote sports and cultural activities"	5,00,000/-	SDO(C) Panchkula
2	U.O.No. PS/HM/2017/05 dt.19.04.2017	Nand Lal Geeta Vidya Mandir Sen. Sec. School, Tepla, Ambala (Regd. No. G-2/11/2122) Distt. Ambala. "For construction of Rooms in School"	21,00,000/-	SDO(C) Ambala Cantt.
3	U.O.No. PS/HM/2017/09 dt.20.04.2017	Municipal Corporation, Ambala. "For repair of Library Room in Dayal Singh in Ward No. 14, Ambala"	1,90,000/-	SDO(C) Ambala Cantt.
4	U.O.No. PS/HM/2017/13 dt.04.05.2017	Municipal Corporation, Ambala. "For construction of Prajapati Community Centre in Kumhar Mandi, Ambala Cantt."	15,00,000/-	SDO(C) Ambala Cantt.
5	U.O.No. PS/HM/2017/17 dt.08.05.2017	Municipal Council, Ambala(Sadar). "For construction of shed and boundary wall of cremation Ground at Village Machhaunda, Ambala"	5,00,000/-	do-
6	U.O.No. PS/HM/2017/21 dt.23.05.2017	Cricket Federation Haryana(Regd. No. 00111.2013), Panchkula. "To promote Sports and Cultural activities"	5,00,000/-	SDO(C) Panchkula
7	U.O.No. PS/HM/2017/25 dt.23.05.2017	Municipal Corporation, Ambala. "For const. of Community Centre in village Chandpura Ward No.14, Ambala Cantt."	15,50,000/-	SDO(C) Ambala Cantt.
8	U.O.No. PS/HM/2017/29 dt.23.05.2017	Municipal Corporation, Ambala. "For const. of Valmiki Choupal in village Kalheri, Ward No.12 , Ambala Cantt."	24,50,000/-	do-
9	U.O.No. PS/HM/2017/33 dt.23.05.2017	Ambala Lawn Tennis Association (Affiliated to Haryana Tennis Association & District Olympic Association), S.C.F. 9, Vikas Vihar, Ambala City. "For organizing Lawn Tennis Tournament in Ambala Cantt."	1,00,000/-	SDO(C) Ambala
10	U.O.No. PS/HM/2017/37 dt.23.05.2017	Shri Digamber Jain Sabha (Regd. No. 20 of 1950-51), Ambala Cantt. "For organizing blood donation camps, Eye Check-up Camp, Dental Check-up Camps and other benevolent acts from time to time"	11,00,000/-	SDO(C) Ambala Cantt.
11	U.O.No. PS/HM/2017/41 dt.30.05.2017	Scientific Apparatus Manufacturers & Exporters Association, Ambala (Regd. No. HR/AMB/2014/0027). "For organize Exhibition of Scientific instruments"	5,00,000/-	SDO(C) Ambala Cantt.
12	U.O.No. PS/HM/2017/45 dt.02.06.2017	Municipal Corporation, Ambala. "For construction of Community Centre in village Dalipgarh Ward No.13, Ambala Cantt."	25,00,000/-	SDO(C) Ambala Cantt.
13	U.O.No. PS/HM/2017/49 dt.15.06.2017	Tent Welfare Association (Regd. No. 00696), Ambala Cantt. District Ambala. "For construction of office"	2,00,000/-	SDO(C) Ambala Cantt.
14	U.O.No. PS/HM/2017/53 dt.15.06.2017	Municipal Corporation, Ambala. "For completion of pending work of Dharamshala Building in Prabhu Prem Puram, Ambala Cantt."	9,18,000/-	do-
15	U.O.No. PS/HM/2017/58 dt. 28.06.2017	श्री साई सेवक मंडल (रजि. न० 112) लक्ष्मीपुरा नजदीक टांगरी पुल, अम्बाला छावनी, जिला अम्बाला “For completion of under-construction Dharamshala.”	25,00,000/-	SDO(C) Ambala Cantt.
16	U.O.No. PS/HM/2017/62 dt.29.06.2017	Municipal Corporation, Ambala. "For construction of Park at village Sarsehri Ward No. 14, Ambala Cantt."	8,30,000/-	do-
17	U.O.No. PS/HM/2017/62 dt.29.06.2017	Municipal Corporation, Ambala. "For construction of drain in Campus (Rs. 4.00 Lakh), Construction of shed (10.00 Lakh) and laying of tiles surrounding the sheds (6.00 Lakh) in Rambagh Gaushala, Ambala Cantt."	8,30,000/-	do-
18	U.O.No. PS/HM/2017/66 dt.03.07.2017	Municipal Corporation, Ambala. "For construction of drain in Campus (Rs. 4.00 Lakh), Construction of shed (10.00 Lakh) and laying of tiles surrounding the sheds (6.00 Lakh) in Rambagh Gaushala, Ambala Cantt."	20,00,000/-	do-
19	U.O.No. PS/HM/2017/70 dt.25.07.2017	श्री शिव कावड सेवा संघ (रजि. न० 46 of 2008-09) अनाज मण्डी, अम्बाला छावनी। “For development of cultural activities.”	1,00,000/-	SDO(C) Ambala Cantt.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
20	U.O.No. PS/HM/2017/74 dt.08.08.2017	Dr. Bhim Rao Ambedkar Shiksha & Sanskriti Sabha (Regd. No. HR-00727), Ambala Cantt. Distt. Ambala. "For construction of Dr. Bhim Rao Ambedkar Bhawan at New Patel Nagar, Behind B.D. Flour Mill, Ambala Cantt."	25,00,000/-	SDO(C) Ambala Cantt.
21	U.O.No. PS/HM/2017/78 dt.16.08.2017	श्री गौरी शंकर संस्था (रजि. नं० HR0022017-00878) अम्बाला छावनी। "For construction of Gauri Shankar Dharamshala, Behind B.D. Flour Mill, Ambala Cantt."	25,00,000/-	do-
22	U.O.No. PS/HM/2017/82 dt.22.08.2017	Radha Lal Geeta Vidya Mandir (Regd. No. 44-2003-04, dt. Nov. 2003), Ambala City, Distt. Ambala. "For construction of School Building of Radha Lal Geeta Vidya Mandir, Ambala City"	10,00,000/-	SDO(C) Ambala City
23	U.O.No. PS/HM/2017/86 dt.29.08.2017	Bharat Vikas Parishad, Ambala Cantt. (Regd. No. s-2272/1963), Distt. Ambala . "For establishment of Dignostic Centre"	5,00,000/-	SDO(C) Ambala City
24	U.O.No. PS/HM/2017/90 dt.29.08.2017	Sports Promotion society Panchkula (Regd. No. 41) of 2010), #94, Sec.-17, Panchkula. "For promote sports and cultural activities"	5,00,000/-	SDO(C) Panchkula
25	U.O.No. PS/HM/2017/94 dt.29.08.2017	District Swimming Association, Ambala (Regd. No. 00826-2017), # 3368, Guru Nanak Marg, Ambala Cantt., District Ambala. "For promote sports and cultural activities"	5,00,000/-	SDO(C) Ambala Cantt.
26	U.O.No. PS/HM/2017/98 dt.26.09.2017	Rotary Ambala Cancer Detection & Welfare Society (Regd. Under societies Registration Act. (1860) 21), Ambala Cantt. "For purchase for machine use in the Radiology Department of Rotary Ambala Cancer Detection & Welfare Society"	10,00,000/-	SDO(C) Ambala Cantt.
27	U.O.No. PS/HM/2017/102 dt.26.09.2017	Municipal Corporation, Ambala. "For completion of Pending construction work of Begampur-Machhaunda Dharamshala"	5,00,000/-	do-
28	U.O.No. PS/HM/2017/106 dt.06.10.2017	Municipal Coporation, Ambala. "For construction of Radhe Krishan Dharamshala in Ajit Nagar, Ward No. 14, Ambala Cantt."	21,00,000/-	SDO(C) Ambala City
29	U.O.No. PS/HM/2017/110 dt.06.10.2017	Gram Panchayat, Village Panjokhra Sahib, Ambala. "For purchase Sports & Cultural Activities"	2,00,000/-	XEN Panchayati Raj, Ambala
30	U.O.No. PS/HM/2017/114 dt.17.10.2017	Municipal Corporation, Ambala. "For renovation of Khateek Samaj Dharamshala, Auri Chaudhari Mandi, Ambala Cantt."	20,00,000/-	SDO(C) Ambala Cantt.
31	U.O.No. PS/HM/2017/118 dt.17.10.2017	Gram Panchayat, Village Panjokhra Sahib, Ambala. "For construction of rooms in Chokhda Dharamshala, Panjokhra Sahib, Ambala "	20,00,000/-	XEN Panchayati Raj, Ambala
32	U.O.No. PS/HM/2017/122 dt.17.10.2017	Gram Panchayat, Village Brahman Majra, Ambala. "For construction of Drain in Village "	23,00,000/-	do-
33	U.O.No. PS/HM/2017/125 dt.17.10.2017	Municipal Corporation, Ambala. "For construction of Dharamshala in Village Ghastipur, Ambala Cantt."	20,00,000/-	SDO(C) Ambala Cantt.
34	U.O.No. PS/HM/2017/133 dt.02.11.2017	3rd Eye Shooting Sport Academy, Ambala Cantt. "To promote Sports activities"	5,00,000/-	SDO(C) Ambala Cantt.
35	U.O.No. PS/HM/2017/137 dt.02.11.2017	Dussehra Committee, Sanatan Dharam Mandir, Old Railway Colony, Ambala Cantt. (Regd. No. 00674). "For the development of cultural activities"	2,00,000/-	do-
36	U.O.No. PS/HM/2017/145 dt.07.11.2017	D.C. Rohtak. "To compensate Mrs. Ranju W/o Mr. Sunny R/o Dairy Mohalla, Rohtak, in reference to the case of theft of new born baby against FIR lodged in PGIMS Police Thana, Rohtak"	2,00,000/-	SDO(C) Rohtak
37	U.O.No. PS/HM/2017/129 dt.02.11.2017	Municipal Corporation, Ambala. "For construction of Community Centre in village Boh, Near Water Tank, Ward No.12, Ambala Cantt."	24,50,000/-	SDO(C) Ambala Cantt.
38	U.O.No. PS/HM/2017/141 dt.02.11.2017	Municipal Corporation, Ambala. "For construction of Valmiki Dharamshala, Village Sarsaheri Ward No.14, Ambala Cantt."	10,00,000/-	do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
39	U.O.No. PS/HM/2017/153 dt.14.11.2017	Haryana Kusht Ashram Society, Leper Colony, Near Petrol Pump, G.T. Road, Ambala Cantt. (Regd. No. 0082/2014), Distt. Ambala. "For completion of pending work of hall and kitchen of Kusht Ashram"	5,00,000/-	XEN Panchayati Raj, Ambala
40	U.O.No. PS/HM/2017/157 dt.22.11.2017	Shri Ramlila Committee (Regd. No. 21, 2008-09), Anaj Mandi, Ambala Cantt. Distt. Ambala. "To promote cultural activities"	5,00,000/-	SDO(C) Ambala Cantt.
41	U.O.No. PS/HM/2017/161 dt.03.01.2018	Kala Manch (Regd. No. 932 of 2017), Ambala Cantt., Distt. Ambala. "To promote art and cultural activities"	5,00,000/-	do-
42	U.O.No. PS/HM/2017/165 dt.03.01.2018	श्री बाके बिहारी सभा, गोबिन्द नगर, अम्बाला छावनी (रजि० न० 435), जिला अम्बाला। "For renovation of Banke Bihari Dharamshala"	20,00,000/-	do-
43	U.O.No. PS/HM/2017/169 dt.03.01.2018	M.L. Arya Girls High School, Ambala Cantt. Distt. Ambala. "For construction of new big Hall in school"	10,00,000/-	do-
44	U.O.No. PS/HM/2017/173 dt.03.01.2018	भगवान वाल्मीकि धर्म सभा, बब्याल, अम्बाला छावनी (रजि० न० 25), जिला अम्बाला "For construction of Ambedkar Bhawan (Dharamshala) in Babyal, Ambala Cantt. Distt. Ambala "	10,00,000/-	do-
45	U.O.No. PS/HM/2017/177 dt.03.01.2018	सत शिरोमणी श्री रविदास जी पंचार महासभा (रजि० न० 122,2011-12), बब्याल, (अम्बाला) जिला अम्बाला "For construction of Ambedkar Bhawan (Dharamshala) in Babyal, Ambala Cantt. Distt. Ambala "	11,00,000/-	do-
43	U.O.No. PS/HM/2017/149 dt.07.11.2017	Agarwal Sabha (Regd. No. 229), Agarwal Dharamshala, Near Football Chowk, Ambala Cantt. "For renovation of Agarwal Dharamshala, Near Football Chowk, Ambala Cantt."	10,00,000/-	SDO(C) Ambala Cantt.
44	U.O.No. PS/HM/2017/180 dt.09.01.2018	Municipal Corporation, Ambala. "For construction of Hall in Village Kardhan for public use"	20,00,000/-	do-
45	U.O.No. PS/HM/2017/184 dt.09.01.2018	Shri Dhobi Maha Sabha, Ambala Cantt. (Regd. No. 59 of 1972). "For renovation of Shri Dhobi Dharamshala, B.C. Bazar, Ambala Cantt."	12,00,000/-	do-
46	U.O.No. PS/HM/2017/188 dt.23.01.2018	Sewa Samiti Little Angels Convent Senior Secondary School, Ambala Cantt. (CBSE Affiliation No. 530278, School No. 03817), Distt. Ambala. "For purchase of Books and furniture"	10,00,000/-	SDO(C) Ambala Cantt.
47	U.O.No. PS/HM/2017/192 dt.23.01.2018	The Science Apparatus Manufacturers Association (Regd. No. HRAMB 20140070), Amabal Cantt., Distt. Ambala. "For organizing time to time skill development and awarness programmes and exhibitions of Scientific instruments"	10,00,000/-	do-
48	U.O.No. PS/HM/2017/196 dt.23.01.2018	Junior Chamber International (JCI), Ambala(Affiliated to JCI India), Distt. Ambala. "For purchase of Books and Furniture"	5,00,000/-	do-
49	U.O.No. PS/HM/2017/207 dt.01.02.2018	Ambala Gymnastics Association, Ambala Cantt. (Affiliated to Haryana Gymnastics Association, Regd. No. HR/018/ 2016/02520), Distt. Ambala. "For purchase turbo type desert cooler for use in War Heroes Memorial Stadium, Ambala Cantt."	1,50,000/-	do-
50	U.O.No. PS/HM/2017/211 dt.01.02.2018	Retired Loco Running Staff Welfare Organization, Northern Railway Ambala Cantt. (Regd. No. HR-002-2017-00894), Distt. Ambala. "To promote cultural activities"	2,00,000/-	do-
51	U.O.No. PS/HM/2017/200 dt.25.01.2018	Bhagwan Valmiki Naujwan Sabha (Regd. No. 3-2011) Vill. Shahpur Ambala. "To promote social and cultural activities"	2,00,000/-	SDO(C) Ambala Cantt.
52	U.O.No. PS/HM/2017/203 dt.25.01.2018	Shastri Colony Pariwar Residents Society (Regd. No. 00602), Ambala Cantt. "For installation of security cameras"	5,00,000/-	do-
53	U.O.No. PS/HM/2017/215 dt.15.02.2018	श्री शिव कावड सेवा संघ(रजि० न० 46 आफ 2008-09) अनाज मंडी अम्बाला छावनी, "For development of cultural activities"	1,00,000/-	do-
54	U.O.No. PS/HM/2017/227 dt.13.03.2018	श्री कृष्ण कृपा गाशाला आश्रम धर्मार्थ ट्रस्ट(रजि०न० 7059)अम्बाला छावनी, "For development of cultural activities"	10,00,000/-	SDO(C) Ambala Cantt.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
55	U.O.No. PS/HM/2017/223 dt.13.03.2018	Cantonment Board, Ambala Cantt. "For Construction of Rani Talaab Mandir Dharamshala for public use"	20,00,000/-	Chief Executive Officer, Cantonment Board, Ambala Cantt.
56	U.O.No. PS/HM/2017/219 dt.13.03.2018	Cantonment Board, Ambala Cantt. "For Construction of Dharamshala in Gurudwara Singh Sabha, Kshatriya Tank Garden, Ambala Cantt. for public use. "	15,00,000/-	SDO(C) Ambala Cantt.
57	U.O.No. PS/HM/2017/247 dt.13.03.2018	त्रिकालदशी वाल्मीकि सभा, रेलवे कॉलोनी, अम्बाला छावनी(रजि०न० 784), "For development of cultural activities"	5,00,000/-	SDO(C) Ambala Cantt.
58	U.O.No. PS/HM/2017/243 dt.13.03.2018	Cecil Convent School, Ambala Cantt. (CBSE Affiliation No. 530850). "For organizing school annual function and distribution of prize among participants and purchase of furniture and book for Library of the school"	10,00,000/-	SDO(C) Ambala Cantt.
59	U.O.No. PS/HM/2017/239 dt.13.03.2018	National Association for the Blind Ambala (Regd. No. 332). "For development of Cultural activitiesand help of visually impaired people"	1,00,000/-	SDO(C) Ambala Cantt.
60	U.O.No. PS/HM/2017/235 dt.13.03.2018	Major R.N. Kapoor, D.A.V. Senior Secondary Public School, Ambala Cantt. (Affiliation No. 530130). "For construction of Corridors in front of rooms, Cover School State and Construction of Yagya Shala in School"	10,00,000/-	SDO(C) Ambala Cantt.
61	U.O.No. PS/HM/2017/231 dt.13.03.2018	भगवान श्री परशुराम गौशाला(रजि०न० 667)अम्बाला छावनी, "For consruction of Shed and Boundary Wall of Gaushala "	5,00,000/-	SDO(C) Ambala Cantt.
62	U.O.No. PS/HM/2017/255 dt.14.03.2018	Haryana Medical Representative's Association, Ambala Cantt. (Registered under the Indian Trade Union Act. Regd.No. 1497/96). "For purchase of stationery and furniture for the office use."	1,00,000/-	SDO(C) Ambala Cantt.
63	U.O.No. PS/HM/2017/259 dt.14.03.2018	Municipal Corporation, Ambala. "For Construction of Room, Boundary Wall, Road along with boundary wall and installation of street lights in Christian Grave Yard, Jagadhari Road, Ambala Cantt. "	10,00,000/-	SDO(C) Ambala Cantt.
64	U.O.No. PS/HM/2017/251 dt.14.03.2018	श्री विश्वकर्मा मंदिर एवं धर्मशाला सभा, कालीबाड़ी, अम्बाला(रजि०न० HRAMB201400028) "For renovation of Vishwakarma Dharamshala "	21,00,000/-	SDO(C) Ambala Cantt.
65	U.O.No. PS/HM/2017/263 dt.20.03.2018	Municipal Corporation, Ambala. "For Construction of street and Drain from H/o Rajesh kumar to H/o Parmod Singh in Ananad Nagar-A in Ward No. 12,Ambala Cantt. "	7,62,000	SDO(C) Ambala Cantt.

Allocation of Discretionary Grants sanctioned by Sh.Manohar Lal, Chief Minister, Haryana, Chandigarh for the financial year 2018-19.				
Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.CMH-1 GA/2018/2968	Zila Sarv Brahmin Sabha (Regd.), Near Bhagwan Parshuram Chowk, Siwan Road, Kaithal. “For construction of Hall.”	21,00,000/-	SDO (C), Kaithal.
	dt.20.04.2018			
2	U.O.No.CMH-1 GA/2018/2998	Jagadguru Swami Brahmanand Charitable Trust (Regd.), Vill. Chuhamajra, Distt. Kaithal. “For construction of Community Hall.”	31,00,000/-	SDO (C), Kaithal.
	dt.20.04.2018			
3	U.O.No.CMH-1 GA/2018/2972	Sh. Puran Chand S/o Sh. Jaimal, Vill. Gothri, Tehsil Nangal Chaudhari, Distt. Mahendergarh. “For financial assistance for construction of house, being poor.”	2,00,000/-	SDO (C), Narnaul.
	dt.20.04.2018			
4	U.O.No.CMH-1 GA/2018/2976	Swami Amer Dev Manav Kalyan Trust (Regd.), Amer-Krishan Dham, Gonder, Distt. Karnal. “For Construction of Building of Swami Amer Dev Adarsh Senior Secondary School, Gonder.”	50,00,000/-	SDO (C), Karnal.
	dt.20.04.2018			
5	U.O.No.CMH-1 GA/2018/3002	Jangid Brahmin Samaj Samiti (Regd.), Rewari. “For Construction of Jangid Brahmin Community Centre for use of General Public.”	21,00,000/-	SDO (C), Rewari.
	dt.20.04.2018			
6	U.O.No.CMH-1 GA/2018/3024	Lohgarh Trust (Regn. No. 1406), Vill. Bhagwanpur, Tehsil Bilaspur, Distt. Yamunanagar. “For construction of Martial Art Hall in the premises of Lohgarh Trust, Bhagwanpur.”	51,00,000/-	SDO (C), Bilaspur.
	dt.23.04.2018			
7	U.O.No.CMH-1 GA/2018/3157	Shree Haryana Kurukshetra Gaushala (Regd.), Hisar, Go-Sewa Kender, Highway No. 9, 5KM, Tibba Byepass, Near Airport, Delhi Road, Hisar. “For purchase of Medicines to look after sick, lame and injured cows.”	21,00,000/-	SDO (C), Hisar.
	dt.27.04.2018			
8	U.O.No.CMH-1 GA/2018/3157	Punjabi Welfare Society (Regd.), Punjabi Dharamshala, Arya Bazar, Hisar. “For Construction of Punjabi Bhawan (Dharamshala) for use of General Public.”	31,00,000/-	SDO (C), Hisar.
	dt.27.04.2018			
9	U.O.No.CMH-1 GA/2018/3163	Shri Sanatan Dharam Sabha (Regd.), Old Anaj Mandi, Ambala City. “For Construction of Stage, purchase of sound system and organizing of Cultural Activities.”	11,00,000/-	SDO (C), Ambala.
	dt.27.04.2018			
10	U.O.No.CMH-1 GA/2018/3163	Manav Rang Manch (Regn. No. 00747), #1111/11, Near Manav Chowk, Milap Nagar, Ambala City. “For organizing of Cultural Activities, Blood Donation and Health Camps.”	11,00,000/-	SDO (C), Ambala.
	dt.27.04.2018			
11	U.O.No.CMH-1 GA/2018/3163	Shri Ram Lila Committee (Regd.), Bazaza Bazar, Ambala Cantt. “For Construction of Stage, Mass Marriages of poor girls and organizing of Cultural Activities.”	11,00,000/-	SDO (C), Ambala Cantt.
	dt.27.04.2018			
12	U.O.No.CMH-1 GA/2018/3171	Jat Education Society (Regd.) Rohtak. “For construction of Deen Bandhu Auditorium in Jat Education Society (Regd.) Rohtak.”	51,00,000/-	SDO (C), Rohtak.
	dt.27.04.2018			
13	U.O.No.CMH-1 GA/2018/3176	Vishwakarma Sewa Sangthan Sadikpur (Regn. No. 00791), VPO Sadikpur, Distt. Yamuna Nagar. “For Construction of Dharamshala.”	10,00,000/-	SDO (C), Bilaspur.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.27.04.2018			
14	U.O.No.CMH-1 GA/2018/3180	Miss Kavita D/o Sh. Vijay Kumar, #802, Raja Sahib Gali, Jagadhari, Distt. Yamunanagar. "For financial assistance to Miss Kavita for Participation in 17th AKF Cadet, Junior and U21 Karate Championship to be organised at Okinawa, Japan from 10 to 13 May, 2018, being poor."	1,00,000/-	SDO (C), Jagadhari.
	dt.27.04.2018			
15	U.O.No.CMH-1 GA/2018/3188	Smt. Geetika w/o Late Sh. Ajit Chaudhary, at present residing #394, L.B. Enclave, Sector 49-A, Chandigarh. "To compensate Smt. Geetika for the loss of death of her husband due to accidental fire by Gas Cylinder blast at her house No. 702, Sector 10, Panchkula on 18.10.2017."	5,00,000/-	SDO (C), Panchkula.
	dt.30.04.2018			
16	U.O.No.CMH-1 GA/2018/3224	Sumer Chand Jain Geeta Vidya Mandir, Vill. Buria, Distt. Yamunanagar. "For Renovation/repair of old School Building, Purchase of Furniture & Ceiling fans."	15,00,000/-	SDO (C), Jagadhari.
	dt.02.05.2018			
17	U.O.No.CMH-1 GA/2018/3272	Sh. Kharati Lal S/o Sh. Thakur Dass, #123-B/11, Manav Chowk, Ambala City. "For financial assistance to Sh. Kharati Lal for his own treatment for Paralysis, being poor."	96,000/-	SDO (C), Ambala City.
	dt.07.05.2018			
18	U.O.No.CMH-1 GA/28/3637 dt.21.05. 2018	Yashbabu Charitable Trust, Kurukshetra, #28-30, Krishnadham Market, Kurukshetra. "For organizing Cultural Activities and promotion of Beri Bachao	11,00,000/-	SDO(C) Thanesar
19	U.O.No.CMH-1 GA/2018/3702 dt 22.05. 2018	Bharat Vikas Parishad Charitable & Research Trust (Regd.) Panchkula, Bharat Vikas Parishad Bhawan, 1-13 Sector 12-A Panchkula "For purchase &	1,00,000/-	SDO(C) Panchkula
20	U.O.No.CMH-1 GA/2018/3728 dt 23.05. 2018	Sh.Naresh Vasudeva, SCO No. 253, Sector-16, Panchkula. "For financial assistance to Sh.Naresh Vasudeva to compensate the loss due to fire incident	2,00,000/-	-do-
21	U.O.No.CMH-1 GA/2018/3728 dt 23.05. 2018	Sh.Dinesh Vasudeva, SCO No. 253, Sector-16, Panchkula. "For financial assistance to Sh. Dinesh Vasudeva to compensate the loss due to fire incident	2,00,000/-	-do-
22	U.O.No.CMH-1 GA/2018/3728 dt 23.05. 2018	Sh. Rajinder Singh S/o Sh. Bhura Singh, #104, Sector 18, Panchkula. "For financial assistance to Sh. Rajinder Singh for his own treatment for Heart	50,000/-	-do-
23	U.O.No.CMH-1 GA/2018/3706 dt 22.05. 2018	Guru Ravidas Sabha (Regn. No.855), Vill. Aahun, Distt. Kaithal. "For construction of Hall."	2,00,000/-	SDO (C) Kaithal
24	U.O.No.CMH-1 GA/2018/3710 dt 22.05. 2018	Sai PS Elderly Ashiana Trust, Flat No.273, Plot No.10-B, Sector-9, Sunview Apartment, Dwarka, New Delhi "For construction of building of the	11,00,000/-	Under Secy. (CM Cell-II) to Govt. Harvana
25	U.O.No.CMH-1 GA/2018/3741	Ms. Renu Devi D/o Sh. Wazir Singh, Vill. Dhaud, Tehsil Beri, Distt.-Jhajjar. "For financial assistance to Ms. Renu Devi for treatment of her son (implant of Nucleus @ CP 802 Sound processor with CI 24 RE (ST) Cochlear with CI24RE (ST) including surgery and hospitalization charges), being poor."(From PGIMER, Chandigarh)."	5,85,000/-	SDO (C) Beri.
	dt.23.05.2018			
26	U.O.No.CMH-1 GA/2018/3907	Sh. Ashish Bhandari S/o Sh. Sohan Singh, #16/5, Patel Nagar, B D Flour Mill, Ambala Cantt. "For financial assistance to Sh. Ashish Bhandari for Operation of his Shoulder, being poor."	50,000/-	SDO (C) Ambala Cantt.
	dt.29.05.2018			
27	U.O.No.CMH-1 GA/2018/3994	Gram Panchayat, Ratera, Block Bawani Khera, Distt.- Bhiwani. "For construction of Punjabi Dharamshala in Vill. Ratera."	5,00,000/-	SDO (C) Tosham
	dt.30.05.2018			
28	U.O.No.CMH-1 GA/2018/3998	Smt. Shobhana W/o Sh. Subhash Chand, H. No.556, 557, HUDA Sector 2, Near Kila Park, Housing Board Colony, Palwal. "For financial assistance to	2,00,000/-	SDO (C) Palwal.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.30.05.2018	Smt. Shobhana for Heart treatment of her son, being poor.”		
29	U.O.No.CMH-1 GA/2018/4113	Chandigarh Journalists Association (Regd. No. 484), #3005, Tribune Society, Sector 50-D, Chandigarh. “For organizing Safety Training workshops for Journalists.”	5,00,000/-	SDO (C) Panchkula.
	dt.01.06.2018			
30	U.O.No.CMH-1 GA/2018/4617	Sh. Mangal Sain S/o Sh. Keshav Ram, #681/33, Near Vishvakarma School, Jhajjar Road, Kath Mandi, Rohtak. “For financial assistance to Sh. Mangal Sain for Eyes Operation and Repair of House, being poor.”	3,00,000/-	SDO (C) Rohtak
	dt.22.06.2018			
31	U.O.No.CMH-1 GA/2018/4621	Balmiki Dharam Samaj Mahakali Mandir Sewa Samiti (Regd.), Ramrai Gate, Balmiki Chowk, Jind. “For construction of Balmiki Dharamshala for use of General Public.”	11,00,000/-	SDO (C) Jind.
	dt.22.06.2018			
32	U.O.No.CMH-1 GA/2018/4621	Baba Sahib Bhim Rao Ambedkar Sewa Smaiti (Regd.) Budha Baba Basti, Bhiwani Road, Jind. “For construction of Hall for use of General Public.”	11,00,000/-	SDO (C) Jind.
	dt.22.06.2018			
33	U.O.No.CMH-1 GA/2018/4682	Brahman Sabha Baldev Nagar (Regn.No.215), Ambala City. “For construction of Bhagwan Parshuram Bhawan for use of General Public.”	15,00,000/-	SDO (C) Ambala City.
	dt.25.06.2018			
34	U.O.No.CMH-1 GA/2018/4897	Nand Lal Geeta Vidya Mandir (Senior Secondary School, Recognised) (Regn. No. G-2/11/2122), VPO Tepla, Distt. Ambala. “For construction of Building.”	21,00,000/-	SDO (C), Barara.
	dt.03.07.2018			
35	U.O.No.CMH-1 GA/2018/4858	Sh. Khem Chand S/o Sh. Luxminarayan, Rewari Road, opposite Diwan Petrol Pump, Ward No. 3, Narnaul, Distt. Mahendergarh. “For financial assistance to Sh. Khem Chand for construction of house, being poor.	2,50,000/-	SDO (C), Narnaul.
	dt.02.07.2018			
36	U.O.No.CMH-1 GA/2018/4858	Sh. Rameshwar S/o Sh. Luxminarayan, Rewari Road, opposite Diwan Petrol Pump, Ward No. 3, Narnaul, Distt. Mahendergarh. “For financial assistance to Sh. Rameshwar for construction of house, being poor.	2,50,000/-	SDO (C), Narnaul.
	dt.02.07.2018			
37	U.O.No.CMH-1 GA/2018/4858	Sh. Prem Chand S/o Sh. Luxminarayan, Rewari Road, opposite Diwan Petrol Pump, Ward No. 3, Narnaul, Distt. Mahendergarh. “For financial assistance to Sh. Prem Chand for construction of house, being poor.”	2,50,000/-	SDO (C), Narnaul.
	dt.02.07.2018			
38	U.O.No.CMH-1 GA/2018/4880	The Bar Association, Loharu (Regd.), Distt. Bhiwani.	11,00,000/-	SDO (C), Loharu.
	dt.03.07.2018	“For construction of Lawyers Chambers.”		
39	U.O.No.CMH-1 GA/2018/4889	Mahila Samaj Sudhar Samiti (Regn. No. 644), #1680/6A, Rajendra Seth Colony, Kaithal. “For organizing exhibitions and awareness activities for upliftment of women.	2,00,000/-	SDO (C), Kaithal.
	dt.03.07.2018			
40	U.O.No.CMH-1 GA/2018/4893	Saini Samaj Bhawan Society (Regn. No. HR/KNL-2014/01168), Saini Dharamshala, Old Grain Market, Market Committee Road, Karnal. “For Construction of Mahatma Jyotiba Fule Hall on First Floor.”	7,00,000/-	SDO (C), Karnal.
	dt.03.07.2018			

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
41	U.O.No.CMH-1 GA/2018/5112	Gurudwara Shri Guru Singh Sabha (Regn. No. 07511), Ram Nagar, Karnal. "For Construction of Dharamshala."	11,00,000/-	SDO (C), Karnal.
	dt.09.07.2018			
42	U.O.No.CMH-1 GA/2018/4901	Shree Digambar Jain Dharamshala (Regn. No. 009976), VPO Buria, Near Jain Mandir, Distt. Yamuna Nagar. "For construction of Dharamshala."	5,00,000/-	SDO (C), Jagadhari.
	dt.03.07.2018			
43	U.O.No.CMH-1 GA/2018/4901	Helping Hands Group (Regn. No. 00048), #479-R, Model Town, Distt. Yamuna Nagar. "For installation of Deep Hand Pump in Rural Area and Free Medical Check up Camps.	5,00,000/-	SDO (C), Jagadhari.
	dt.03.07.2018			
44	U.O.No.CMH-1 GA/2018/4901	Family Planning Association, 12, Adarsh Nagar, Near Bhai Kanhaiya Sahib Chowk, Yamuna Nagar. "For free Medical Camp, Free distribution of medicines to poor and needy patients."	2,00,000/-	SDO (C), Jagadhari.
	dt.03.07.2018			
45	U.O.No.CMH-1 GA/2018/4901	Phool Chand Geeta Vidya Mandir, near Railway crossing, Farakpur, Jagadhari, Distt. Yamuna Nagar. "For Construction of Toilets and Bathrooms in the school."	2,00,000/-	SDO (C), Jagadhari.
	dt.03.07.2018			
46	U.O.No.CMH-1 GA/2018/4901	Sumerchand Jain Geeta Vidya Mandir, Vill. Buria, Distt. Yamuna Nagar. "For white wash and repair of school."	2,00,000/-	SDO (C), Jagadhari.
	dt.03.07.2018			
47	U.O.No.CMH-1 GA/2018/4901	Sri Sathya Sai Gramin Jagriti, Vill. Darwa, PO Fatehpur Via Buria Tehsil Jagadhari, Distt. Yamuna Nagar. "For white wash and repair of school."	2,00,000/-	SDO (C), Jagadhari.
	dt.03.07.2018			
48	U.O.No.CMH-1 GA/2018/4901	Vishnu Nagar Sudhar Sabha (Regd) Mata Bhagwati Community Center, Vishnu Nagar, Jagadhari Workshop, Distt. Yamuna Nagar. "For fixing of tiles in community centre."	2,00,000/-	SDO (C), Jagadhari.
	dt.03.07.2018			
49	U.O.No.CMH-1 GA/2018/4911	Sh. Omi S/o Sh. Nakli, Vill. Ghoron Pipli, Tehsil Jagadhari, Distt. Yamuna Nagar. "For financial assistance for repair of house, being poor."	50,000/-	SDO (C), Jagadhari.
	dt.03.07.2018			
50	U.O.No.CMH-1 GA/2018/4911	Sh. Ramesh Kumar S/o Sh. Babu Ram R/o #1625, Gali No. 6, Tilak Nagar, Tehsil Jagadhari, Distt. Yamuna Nagar. "For financial assistance for repair of house, being poor."	50,000/-	SDO (C), Jagadhari.
	dt.03.07.2018			
51	U.O.No.CMH-1 GA/2018/4911	Smt. Poonam W/o Sh. Sanjeev Kumar R/o Gobindpura, Tehsil Jagadhari, Distt. Yamuna Nagar. "For financial assistance for repair of house, being poor."	50,000/-	SDO (C), Jagadhari.
	dt.03.07.2018			
52	U.O.No.CMH-1 GA/2018/4911	Sh. Maan Bahadur Thapa S/o Sh. Kul Bahadur Thapa, #4, Vishal Nagar, Rajiv Garden, Tehsil Jagadhari, Distt. Yamuna Nagar. "For financial assistance for repair of house, being poor."	50,000/-	SDO (C), Jagadhari.
	dt.03.07.2018			
53	U.O.No.CMH-1 GA/2018/4911	Sh. Ashok Khurana S/o Sh. Ram Khurana, #25-E, Professor Colony, Tehsil Jagadhari, Distt. Yamuna Nagar. "For financial assistance for repair of house, being poor."	1,00,000/-	SDO (C), Jagadhari.
	dt.03.07.2018			

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
54	U.O.No.CMH-1 GA/2018/4911	Sh. Shiv Kumar Chopra S/o Sh. Inder Raj, #116, Shastri Colony, Yamuna Nagar. “For financial assistance for repair of house, being poor.”	50,000/-	SDO (C), Jagadhari.
	dt.03.07.2018			
55	U.O.No.CMH-1 GA/2018/4911	Smt. Meenu Khullar W/o Late Sh. Anil Khullar, Mohalla Sotiyan, Buria, Tehsil Jagadhari Distt. Yamuna Nagar. “For financial assistance for repair of house, being poor.”	50,000/-	SDO (C), Jagadhari.
	dt.03.07.2018			
56	U.O.No.CMH-1 GA/2018/4921	Smt. Shanti Bai W/o Late Sh. Baba Kashi Nath, Vill. Jhordnali, Distt. Sirsa. “For financial assistance to Smt. Shanti Bai for Construction of House, being poor.”	2,00,000/-	SDO (C), Sirsa.
	dt.03.07.2018			
57	U.O.No.CMH-1 GA/2018/4925	Society for Promotion of Science & Technology in India, #229, Sector 4, Mansa Devi Complex, Panchkula. “For organising Summer School Camps for teaching of Science and Mathematics subjects to Girls and economically weaker and needy Students.”	5,00,000/-	SDO (C), Panchkula.
	dt.03.07.2018			
58	U.O.No.CMH-1 GA/2018/5103	Hindu Shiksha Samiti (Regn. No. 00436/2015), Sanskriti Bhawan, Kurukshetra. “For Construction of Hall in Lala Gaduram Geeta Vidya Mandir, Mandi Adampur, Distt. Hisar.”	21,00,000/-	SDO (C), Thanesar.
	dt.09.07.2018			
59	U.O.No.CMH-1 GA/2018/5107	Baba Asha Ram Ji Shanti Devi Goshala Sewa Samiti, Saharanwas (Gangoli), Rewari. “For Construction of Cow Sheds and purchase of Fodder.”	10,00,000/-	SDO (C), Rewari.
	dt.09.07.2018			
60	U.O.No.CMH-1 GA/2018/5452	Sh. Raj Kumar S/o Sh. Mela Ram, Balmiki Colony, Near Chhoti Market, Model Town, Karnal. “Financial assistanc e to Sh. Raj Kumar to compensate the loss due to death of his wife and two daughters in a fire accident.	2,00,000/-	SDO (C)
	dt.16.07.2018			Karnal
61	U.O.No.CMH-1 GA/2018/5434	Jal-Vayu Sanrakshan Samiti, (Regn. No. DR/GGN/49/2012-13), H. No. 229, Vill. Sarhaul, Gurugram. “For Tree plantation in various parts of City for environmental protection, for organizing Sports activities, seminars and cultural activities.	25,00,000/-	SDO (C)
	dt.16.07.2018			Gurugram.
62	U.O.No.CMH-1 GA/2018/5434	Janki Social Welfare Society (Regn. No. DR/GGN/356/2009-10), Hayatpur Garhi Road, Railway Station, Garhi Harsaru, Distt. Gurugram.”For purchasing of books and uniforms for poor students, for providing food, clothing and medical assistance to abandoned, helpless and aged persons.	5,00,000/-	SDO (C)
	dt.16.07.2018			Gurugram.
63	U.O.No.CMH-1 GA/2018/5434	Bhagwan Mahavir Jan Kalyan Charitable Trust, 999, Sector-14, Gurugram. “For organizing Health Camp, Distribution of clothes and Sewing Machines to the poor, Sports & Cultural Activities, distribution of books and uniforms to the poor children.”	5,00,000/-	SDO (C)
	dt.16.07.2018			Gurugram.
64	U.O.No.CMH-1 GA/2018/5432	Smt. Sunil Kumari W/o Sh. Bijender, VPO Jassia, Distt. Rohtak. “For Financial assistance to Smt. Sunil Kumari for Repair of House and Education of Children, being poor widow.”	3,00,000/-	SDO (C)
	dt.16.07.2018			Rohtak.
65	U.O.No.CMH-1 GA/2018/5440	Govt. High School, Nachron, Distt. Yamunanagar (Code No. 4469). “For construction/Repair of Bulding and whitewash.	4,00,000/-	SDO (C)

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.16.07.2018			Radaur.
66	U.O.No.CMH-1 GA/2018/5440	S.U.S. Kamboj High School, Vill. Pansara, Distt. Yamunanagar. (Affiliation NO. 19202). “For completion of flooring interlocking in the School.	1,50,000/-	SDO (C)
	dt.16.07.2018			Jagadhari.
67	U.O.No.CMH-1 GA/2018/5446	Gram Panchayat Chhattar, Tehsil Uchana, Distt. Jind. “For construction of Cow Sheds.”	21,00,000/-	SDO (C)
	dt.16.07.2018			Narwana.
68	U.O.No.CMH-1 GA/2018/5603	Shree Balmiki Yuva Varg Sabha Nilokheri (Regn. No. 60), Plot No. 40, Poultry Area, Balmiki Mandir, Nilokheri, Distt. Karnal. “For construction of Balmiki Chaupal in Nilokheri.”	11,00,000/-	SDO (C),
	dt.20.07.2018			Karnal.
69	U.O.No.CMH-1 GA/2018/5826	The All India Kshatriya Federation (Regn. No. 1094-2007), #360, Sector 15, Faridabad. “For construction of Multipurpose Community Building.”	21,00,000/-	SDO (C),
	dt.26.07.2018			Faridabad.
70	U.O.No.CMH-1 GA/2018/5830	Sant Kabir Sewa Samiti (Dhanak Samaj) (Regn. No. 168), #51-A, New Mukhija Colony, River-By-Pass, Jattal Road, Near Shiv Mandir, Panipat. “For construction of Bhawan of Dhanak Samaj.”	21,00,000/-	SDO (C),
	dt.26.07.2018			Panipat.
71	U.O.No.CMH-1 GA/2018/5834	Rajyoga Education & Research Foundation (Regd.), Gyan Mansarovar, Aasan-Thirana Road, Thirana, Distt. Panipat. “For construction of a big Auditorium.”	11,00,000/-	---do---
	dt.26.07.2018			
72.	U.O.No.CMH-1 GA/2018/5838	Smt. Manoj Devi, W/o Sh. Nain Singh, VPO-Indri, Tehsil & Distt. Nuh. “For Financial assistance to Smt. Manoj Devi to compensate the loss due to death of her husband in a fire accident in Sohna.”	5,00,000/-	SDO(C),
	dt.26.07.2018			Nuh.
73	U.O.No.CMH-1 GA/2018/5843	Sh. Ravi Madan, H. No. 60, Old Alwar Road, Ward No. 7, Sohna, Distt. Gurugram. “For financial assistance to Sh. Ravi Mandan to compensate the loss due to death of his wife in a fire accident in Sohna.”	5,00,000/-	SDO(C),
	dt.26.07.2018			Gurugram.
				(South).
74	U.O.No.CMH-1 GA/2018/5848	Punjabi Sabha Chaupal (Regn. No. 02182), Tosham, Distt. Bhiwani. “For construction of a big Hall Room and four bathrooms in Punjabi Sabha Chaupal.”	20,00,000/-	SDO(C),
	dt.26.07.2018			Tosham.
75	U.O.No.CMH-1 GA/2018/5927	Rajput Youth Brigade Association (Regd.), #134-A, Ranjeet Nagar, Ambala City. “ For organizing Blood Donation Camps.”	5,00,000/-	SDO (C),
	dt.01.08.2018			Ambala City.
76	U.O.No.CMH-1 GA/2018/5932	Rajput Sabha Panchkula (Regn. No. 218), #1010, Sector 11, Panchkula. “ For construction of Rajput Dharamshala (Maharana Pratap Bhawan) in Sector-26, Panchkula.”	21,00,000/-	SDO (C),
	dt.01.08.2018			Panchkula.
77	U.O.No.CMH-1 GA/2018/5991	Sh. Abishek, #18, Sector 17-E, Police Colony, Chandigarh. “ For financial assistance to Sh. Abishek for purchase of Time Trail Bike & Cycling Championship of Asian Games and World Cup to be held in Indonesia and Canada, being poor.”	2,00,000/-	SDO (C),
	dt.02.08.2018			---do---

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
78.	U.O.No.CMH-1 GA/2018/5990	The New Food Grain Dealers Welfare Association (Regd.), New Grain Market, Jind. “For construction of Meeting Hall in Dharamshala in New Anaj Mandi, Jind.”	21,00,000/-	SDO (C),
	dt.02.08.2018			Jind
79	U.O.No.CMH-1 GA/2018/6006	Shree Dadi Sati Mandir Samiti Nara (Regn. No. 01292), VPO – Nara, Distt. Panipat. “For construction of Yatri Niwas in Vill. Nara.”	11,00,000/-	SDO (C),
	dt.02.08.2018			Panipat.
80	U.O.No.CMH-1 GA/2018/6197	Sh. Kharati Lal Budhiraja, D-64, Ground Floor, The Palladians, D-Block, Mayfield Gardens, Sector-50, Gurugram. “ For financial assistance to Sh. Kharati Lal Budhiraja for his Paralysis and Heart treatment, being poor.”	3,00,000/-	SDO (C),
	dt.06.08.2018			Gurugram.
81	U.O.No.CMH-1 GA/2018/6332	Amar Shaheed Kahna Goshalla, Bahin, Tehsil Hatin, Distt. Palwal. “For Construction of Shed, Purchase of fodder.”	21,00,000/-	SDO(C)
	dt.10.08.2018			Hathin
82	U.O.No.CMH-1 GA/2018/6360	Veer Chakar Vijeta Shaheed Mahilal Smarak Samiti (Regn. 01507), Plot no. 150, Parkash Vihar, Palwal. “For completion of Hostel Building.	10,00,000/-	SDO(C)
	dt.14.08.2018			Palwal
83	U.O.No.CMH-1 GA/2018/6351	Haryana Deaf & Dmb Welfare Association (Regn. No. 554), #5/107 , Shivaji Nagar, Gurugram. “For Construction of Room at IMT Faridabad and organizing Sports & Cultrual activities.”	10,00,000/-	SDO(C)
	dt.14.08.2018			Gurugram.
84	U.O.No.CMH-1 GA/2018/6356	Rajput Mahasabha (Regn. No. 00156), Anupam Traders, Dadri Road, New Flyover, Mahendergarh. “For construction of Maharana Partap Bhawan.”	11,00,000/-	SDO(C)
	dt.14.08.2018			Mahendergarh
85	U.O.No.CMH-1 GA/2018/6364	Hindu Siksha Samiti (Regn. NO. 00436/2015), Sanskriti Bhawan, Kurukshetra. “ For construction of School Building of Geeta Vidya Mandir, Bhurthaljat, Distt. Rewari.	11,00,000/-	SDO(C)
	dt.14.08.2018			Thanesar, Distt. Kurukshetra
86	U.O.No.CMH-1 GA/2018/6368	Geeta Vidya Mandir, Nigdu, Distt. Karnal. “ For construction of School Building.”	11,00,000/-	SDO(C)
	dt.14.08.2018			Karnal
87	U.O.No.CMH-1 GA/2018/6372	Bhagat Bhera Lal Hakikat Darbar Dharamshala Committee (Regn. No. Hr-0009-2017-01011), Hakikat Nagar, Jind. “For flooring, tiling and plastering of Dharamshala.”	5,00,000/-	SDO(C)
	dt.14.08.2018			Jind.
88	U.O.No.CMH-1 GA/2018/6339	Shri Dev Guru Brashpat Sewak Trust, D- 719, Chawla Colony, Ballabgarh, Distt. Faridabad. “For construction of Dispensary Building.”	11,00,000/-	SDO(C)
	dt.10.08.2018			Ballabgharh.
89	U.O.No.CMH-1 GA/2018/6339	Jan Sewa Trust (Regd.), Radha Krishna Mandir, A-Block, Rao Mohan Singh Colony, Near Bohra Public School, Ballabgharh, Distt. Faridabad. “For construction of Trust Building.”	21,00,000/-	-do-
	dt.10.08.2018			
90.	U.O.No.CMH-1 GA/2018/6339	RWA Community Centre Sector- 14, Faridabad. “For construction of Trust Building.”	21,00,000/-	SDO(C)
	dt.10.08.2018			Faridabad

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
91	U.O.No.CMH-1 GA/2018/6339	Arya Samaj (Regd.0, Sector-7A, Faridabad. “For construction of Dharamshala.”	5,00,000/-	-do-
	dt.10.08.2018			
92.	U.O.No.CMH-1 GA/2018/6336	Banwari Lal Savitri Bai Charitable Trust, #2379, paharganj, New Delhi. “For Construction of Dharamshala Building at Khatu Shyam (Rajasthan).”	31,00,000/-	Under Secretary
	dt.10.08.2018			CM Cell-II
93	U.O.No.CMH-1 GA/2018/6642	Smt. Ganeshi Bai Gau Sewa Charitable Trust (Regd.), Vill. Saniana, Tehsil Tohana, Distt. Fatehabad. “For construction of Cow Shed and	11,00,000/-	SDO(C)
	dt.21.08.2018			Tohana
94	U.O.No.CMH-1 GA/2018/6647	Shri Guru Hargobind Sahib Public School, Near Gurdwara Manji Sahib, Charkhi Mohalla, Ambala City. “For construction of Room and repair of	5,00,000/-	SDO(C)
	dt.21.08.2018			Ambala City.
95	U.O.No.CMH-1 GA/2018/6651	Sh. Satish Kumar S/o Sh. Ram Chander, H. No. 580, Vill. Sersa, Block Rai, Distt. Sonapat. “For financial assistance to Sh. Satish Kumar to compensate the	2,00,000/-	SDO(C)
	dt.21.08.2018			Sonapat.
96	U.O.No.CMH-1 GA/2018/6651	Sh. Kuldeep S/o Sh. Raj Kumar, H. No. 36, Vill. Sersa, Block Rai, Distt. Sonapat. “For financial assistance to Sh. Kuldeep to compensate the loss due	2,00,000/-	SDO(C)
	dt.21.08.2018			Sonapat.
97	U.O.No.CMH-1 GA/2018/6651	Sh. Pardeep Kumar Mann S/o Sh. Rajkumar, Vill. Sersa, Block Rai, Distt. Sonapat. “For financial assistance to Sh. Pardeep Kumar Mann to compensate the loss due to death of his son Ankit, in	2,00,000/-	SDO(C)
	dt.21.08.2018			Sonapat.
98	U.O.No.CMH-1 GA/2018/6651	Sh. Shripal S/o Sh. Surat Singh, H. No. 631, Vill. Janti Kalan, Block Rai, Distt. Sonapat. “For financial assistance to Sh. Shripal to compensate the loss due	2,00,000/-	SDO(C)
	dt.21.08.2018			Sonapat.
99	U.O.No.CMH-1 GA/2018/6719	Shree Dharmsthan Rakshak Committee (Regn. No. 240), Jadauda Gate, Jagadhari, Distt. Yamuna Nagar. “For construction of Samudavik Bhawan in Shri	21,00,000/-	SDO(C)
	dt.24.08.2018			Jagadhari.
100	U.O.No.CMH-1 GA/2018/6956	Manav Vikas Parishad Bharat (Regn. No. 1033/2017), Khanda Road, Narnaund, Hisar. “For purchase of Funeral Van (Shay Vahan)	5,00,000/-	SDO (C)
	dt.30.08.2018			Narnaund.
101	U.O.No.CMH-1 GA/2018/6956	Sardar Patel Smarak Gurjar Panchayat Sewa Samiti (Regn. No. 02214) Hansi, Patel Chowk, Hansi, Hisar. “For completion of room on first floor.”	5,00,000/-	SDO (C)
	dt.30.08.2018			Hansi.
102	U.O.No.CMH-1 GA/2018/6956	Bharat Vikas Parishad (Regn. No. S- 2272/1963) Vivekanand Branch, Barwala, Hisar. “For free distribution of Tricycle. Kritirm Ang to Divyang.”	5,00,000/-	SDO (C)
	dt.30.08.2018			Barwala.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
103	U.O.No.CMH-1 GA/2018/6952	Raghu Basant Sewa Trust (Regn. No. 3856), Vill. Kushak, P.O. Tappa Bilochpur, Distt. Palwal. “For construction of room in Parshuram Bhawan ”	5,00,000/-	SDO (C)
	dt.30.08.2018			Palwal.
104	U.O.No.CMH-1 GA/2018/6947	Brahman Sabha (Regn. No. 00172), Bhagwan Parshuram Mandir avm Dharamshala, Safidon Raod, Jind. “For construction of Bhawan ”	10,00,000/-	SDO (C)
	dt.30.08.2018			Jind
105	U.O.No.CMH-1 GA/2018/6947	Shree Mahadev kalyan Sabha (Regn. No. 000265), Krishna Colony, Safidon Gate, Jind. “For construction of rooms”	5,00,000/-	-do-
	dt.30.08.2018			
106.	U.O.No.CMH-1 GA/2018/6942	The Babra Vyayamshala Gaukarn Society (Regn. No. 2320), Rohtak . “ For construction of two rooms for dispensary in Vyayamshala ”	10,00,000/-	SDO (C)
	dt.30.08.2018			Rohtak
107	U.O.No.CMH-1 GA/2018/6942	Shree Haryana Pinjrapol Gaushala (Regn. No. 705) Gaukaran Tirth, Rohtak . “For construction of Cow Shed.”	5,00,000/-	-do-
	dt.30.08.2018			
108.	U.O.No.CMH-1 GA/2018/6937	Shaheed Udham Singh Memorial Society Shahabad (M), Barara Road, Shahabad (M), Distt. Kurukshetra. “For construction of Shaheed Udham	21,00,000/-	SDO (C)
	dt.30.08.2018			Shahabad.
109	U.O.No.CMH-1 GA/2018/7000	The Haryana Bairagi Sabha Haryana (Regn. No. 212/01344), Sector 11, Safidon Road, Near Police Naka. Jind. “For construction of Bairagi	21,00,000/-	SDO (C)
	dt.04.09.2018			Jind.
110	U.O.No.CMH-1 GA/2018/7005	Sarv Manav Hit Swami Samaj Samiti (Regn. No. 170/2009), Near City Railway Station, Bhiwani. For construction of Bairagi Dharamshala in Bhiwani ”	11,00,000/-	SDO (C)
	dt.04.09.2018			Bhiwani.
111	U.O.No.CMH-1 GA/2018/7010	Helping Hand Society (Regn. No. 298), #1759, Sector 16, Faridabad. “For Free education upto 5 th Class level. Training in Sewing and Tailoring and	2,00,000/-	SDO (C)
	dt.04.09.2018			Faridabad.
112	U.O.No.CMH-1 GA/2018/7116	Sh. Shekhar S/o Sh. Ghuman Chand, # 367/ 12, Saini Colony, Panipat. “For financial assistance to Sh. Shekhar for the surgery of his mouth being	50,000/-	SDO (C)
	dt.12.09.2018			Panipat.
113	U.O.No.CMH-1 GA/2018/7116	Sh. Dharmender S/o Sh. Akshay Lal, Durga Mandir, Krishan Pura, Panipat. “For financial assistance to Sh. Dharmender for the treatment of Fracture in his	1,00,000/-	SDO (C)
	dt.12.09.2018			---do---
114.	U.O.No.CMH-1 GA/2018/7116	Martyr Captain Sadanand Memorial Society, # 135-R, Model Town, Panipat. “For installation of water cooler and CCTV Cameras in Senior Citizen Club	1,00,000/-	SDO (C)
	dt.12.09.2018			---do---
115.	U.O.No.CMH-1 GA/2018/7122	Sh. Dilshad S/o Sh. Islam, Beri Wali Masjid, Panipat. “For financial assistance to Sh. Dilshad for treatment of his daughter for burn iniuries being	2,00,000/-	SDO (C)
	dt.12.09.2018			---do---

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
116	U.O.No.CMH-1 GA/2018/7169	Bar Association Safidon, Civil Court Complex, Safidon, Distt-Jind. "For purchase of Furniture for Bar. Ungradation of Chambers and Library "	21,00,000/-	SDO (C)
	dt.14.09.2018			Safidon.
117	U.O.No.CMH-1 GA/2018/7174	Maharshi Phalgu Gaushala Sewa Samiti (Regn. No. 01662), Near Bus Stand, Vill. Pharal, Distt-Kaithal. "For construction of Shed. Boundary Wall and	11,00,000/-	SDO (C)
	dt.14.09.2018			Kaithal.
118	U.O.No.CMH-1 GA/2018/7174	Shree Jai Ram Aadarsh Gaushala (Regn. No. 1398), Pundrik Tirth, Pundri, Distt.-Kaithal. "For construction of Shed. Flooring and Khurli "	11,00,000/-	SDO (C)
	dt.14.09.2018			---do---
119	U.O.No.CMH-1 GA/2018/7174	Shree Nath Ji Gau Sewa Trust (Regn. No. 705),Vill. Fatehpur, Distt.-Kaithal. "For construction of Hall."	11,00,000/-	SDO (C)
	dt.14.09.2018			---do---
120	U.O.No.CMH-1 GA/2018/7174	Gurudwara Singh Sabha, Vill. Habri, Distt.-Kaithal. "For construction of Hall for General Public use."	11,00,000/-	SDO (C)
	dt.14.09.2018			---do---
121	U.O.No.CMH-1 GA/2018/7174	Keshav Gaushala Sewa Samiti (Regn. No. KTL00594), Near Dada Khera, Vill.-Karora, Distt.- Kaithal. "For construction of Shed and Khurli."	11,00,000/-	SDO (C)
	dt.14.09.2018			---do---
122	U.O.No.CMH-1 GA/2018/7174	Baba Bihari Dass Adarsh Gaushala avm Jankalyan Samiti (Regn. No. KTL/13), Vill. Pai, Distt.-Kaithal. "For construction of Shed. Flooring and Khurli "	11,00,000/-	SDO (C)
	dt.14.09.2018			---do---
123.	U.O.No.CMH-1 GA/2018/7356	Baba Banda Singh Bahadur Educational Trust, #121, Sector - 11, Nanak Nagar, Jammu, Jammu & Kashmir. "For construction of Building of Baba Banda Singh Bahadur Public School at Bareri	31,00,000/-	Under Secretary CM Cell-II.
	dt.20.09.2018			
124	U.O.No.CMH-1 GA/2018/7509	The Resident Welfare Association (Regn. No. 159/2012), Ashok Vihar, Part-III, Gurugram. "For organizing sports meets and to distribute Sports Equipment, distribution of Blankets to the poor people in winter, For organizing Health Camp and distribution of free Medicines to poor people."	31,00,000/-	SDO (C)
	dt.25.09.2018			Gurugram.
125	U.O.No.CMH-1 GA/2018/7509	Samajik Sudhar Samiti Rajiv Nagar (Regn. No. 3425/2018), #906/3, Gali No. 2, Rajiv Nagar, Gurugram. "For distribution of Blankets to the poor people in winter, For organizing Health Camp and	15,00,000/-	---do---
	dt.25.09.2018			
126	U.O.No.CMH-1 GA/2018/7509	Resident Welfare Association (Regn. No. 00097), Amar Colony, Pataudi Road, Gurugram. "For organizing Health Camp, For organizing Sports Activities, For distribution of free books and	11,00,000/-	---do---
	dt.25.09.2018			

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
127	U.O.No.CMH-1 GA/2018/7509	Sanjay Gram B Block Resident Welfare Association (Regn. No. 3183/2017), B-24, Sanjay Gram, Old Delhi Road, Gurugram. “For organizing sports meets and to distribute sports Equipment, For organizing Health Camp and to distribute free Medicines to poor people, For distribution of free books and stationary items to the poor children.”	10,00,000/-	---do---
	dt.25.09.2018			
128	U.O.No.CMH-1 GA/2018/7509	D.G. Khan Samudai Sabha, Gurugram (Regn. No. 921/2013), Derawal Bhawan, Vijay Park, Pratap Nagar, Gurugram. “For repair of Community Centre (Derawal Bhawan), For distribution of free	11,00,000/-	---do---
	dt.25.09.2018			
129	U.O.No.CMH-1 GA/2018/7517	S.S.R. High School, Siwan, Distt.-Kaithal. “For Construction of Hall in School.”	10,00,000/-	SDO(C)
	dt.25.09.2018			Kaithal.
130	U.O.No.CMH-1 GA/2018/7654	Aacharya Ramanand Bindu Sampardaya Mandir Thakur Dwara Dharmarth Trust (Regn. No. 2673/1), Village Tatiana, Gulha, Distt.-Kaithal. “For Construction of Boundary Wall of Aacharya Ramanand Antarrashtrya Vidyapeeth.”	5,00,000/-	SDO(C)
	dt.03.10.2018			Gulha.
131	U.O.No.CMH-1 GA/2018/7521	World Renewal Spiritual Trust, Brahma Kumari’s Vardani Bhawan, Nirankari Colony, Near Paradise School, Babain, Distt. Kurukshetra. “For Construction of Room.”	2,00,000/-	SDO(C)
	dt.25.09.2018			Ladwa.
132	U.O.No.CMH-1 GA/2018/7521	Adarsh Senior Secondary School, VPO.-Bargat, Distt. Kurukshetra. “For Construction of Computer Lab.”	9,00,000/-	---do---
	dt.25.09.2018			
133	U.O.No.CMH-1 GA/2018/7521	Xavier’s Global School, Cheeka-Pehowa Road, Diwana, Distt. Kurukshetra. “For Construction of Hall.”	8,00,000/-	SDO(C)
	dt.25.09.2018			Pehowa.
134	U.O.No.CMH-1 GA/2018/7521	Saini Samaj Sabha (Regd.), Saini Samaj Bhawan, Distt. Kurukshetra. “For Construction of Bathroom & Toilets.”	6,00,000/-	SDO(C)
	dt.25.09.2018			Thanesar.
135	U.O.No.CMH-1 GA/2018/7521	Gram Panchayat, Harigarh Bhorakh, Pehowa, Distt. Kurukshetra. “For Construction of Saini Chaupal in Vill Harigarh Bhorakh.”	7,00,000/-	SDO(C)
	dt.25.09.2018			Pehowa.
136	U.O.No.CMH-1 GA/2018/7521	Lekh Raj Sewarth Sabha (Regn. No. HR04/17/01483), Purani Sabji Mandi, Thanesar, Distt. Kurukshetra. “For Construction of Room in Lekh Raj Dharamshala.”	2,00,000/-	SDO(C)
	dt.25.09.2018			Thanesar.
137	U.O.No.CMH-1 GA/2018/7521	Sanskar Bharti, Kurukshetra Ikai, Ekta Complex, Near Vishal Mega Mart, Pipli Road, Distt. Kurukshetra. “For organizing Cultural Activities.”	1,00,000/-	---do---
	dt.25.09.2018			
138	U.O.No.CMH-1 GA/2018/7646	Saini Samaj Bhawan Society (Regn. No. HR/KNL-2014/01168), Saini Dharamshala, Old Grain Market, Market Committee Road, Karnal. “For Construction of Mahatma Jyotiba Fule Hall on First Floor.”	6,00,000/-	SDO(C)
	dt.03.10.2018			Karnal.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
139	U.O.No.CMH-1 GA/2018/7650	Gurudwara Shri Guru Teg Bahadur Sahib (Regn. No. 22), New Ram Nagar, Distt.-Karnal. "For Construction of Dharamshala."	5,00,000/-	---do---
	dt.03.10.2018			
140	U.O.No.CMH-1 GA/2018/7658	Guru Govind Singh Ji Sarv Kalyan Samiti (Regn. No. 07644), Gurudwara, Vill. New Jhinda, Assandh, Distt.- Karnal. "For Construction of Community Centre."	11,00,000/-	SDO(C)
	dt.03.10.2018			Assandh.
141	U.O.No.CMH-1 GA/2018/7658	Punjabi Biradari Sabha (Regn. No. 140), Assandh, Distt.- Karnal. "For Construction of Dharamshala."	11,00,000/-	---do---
	dt.03.10.2018			
142	U.O.No.CMH-1 GA/2018/7658	Shri Vishvakarma Barat Ghar (Regn. No. 99), Ward No. 12, Safidon Road, Assandh, Distt.- Karnal. "For Construction of Barat Ghar."	10,00,000/-	---do---
	dt.03.10.2018			
143	U.O.No.CMH-1 GA/2018/7746	Jangid Brahman Sabha (Regn. No. 2777/89), Chandigarh, Bhagawan Shree Vishvakarma bhawan avm Mandir, sector 20, Panchkula. "For completion of Bhagwan Shree Vishvakarma Bhawan (under construction) at Sector 20, Panchkula."	1,00,000/-	SDO(C)
	dt.05.10.2018			Panchkula
144	U.O.No.CMH-1 GA/2018/7750	Shree Bhagwat Sawrup Bramchari Trust (Regn. No. 70), Vijay Nagar, Opp. Sector 16, G. T. Road, Karnal. " For construction of building of B hagwat Sawrup Ashram."	5,00,000/-	SDO(C)
	dt.05.10.2018			Karnal
145	U.O.No.CMH-1 GA/2018/7937	Parmarth Kshatriya Manch (Regn.No. 06853), Vill. Munak, Distt.-Karnal. "For construction of Maharana Partap Bhawan in Vill. Munak."	11,00,000/-	SDO(C)
	dt.15.10.2018			Assandh.
146	U.O.No.CMH-1 GA/2018/8064	Gram Panchayat Padha, Block Assandh, Distt.-Karnal. For Construction of Library."	5,00,000/-	---do---
	dt.22.10.2018			
147	U.O.No.CMH-1 GA/2018/7942	Tapan Rehabilitation Society (Regd.), Karnal, Near Police Post, G.T. Road, Nilokheri, Distt.-Karnal. "For construction of Multipurpose Hall."	5,00,000/-	SDO(C)
	dt.15.10.2018			Karnal.
148	U.O.No.CMH-1 GA/2018/7947	Swami Atmanand Ji Shiksha Samiti (Regd.), Vikas Nagar, Bhiwani Road, Jind. "For plaster, flooring, wall tiles, purchase of furniture & doors and lintel of hall."	11,00,000/-	SDO(C)
	dt.15.10.2018			Jind.
149	U.O.No.CMH-1 GA/2018/7947	Sarv Jatiya Chaupal avm Dada Khera Nirman Sabha (Regn. No. HR-009-2016-261), Budha Baba Basti, Bhiwani Road, Jind. "For plaster, flooring, purchase of furniture & doors and construction of room."	6,00,000/-	---do---
	dt.15.10.2018			
150	U.O.No.CMH-1 GA/2018/7947	Sant Kabir Community Centre (Regn. No. 35), Sunder Nagar, Narwana Road, Patiala Chowk, Jind. "For plaster, flooring, purchase of furniture & construction of hall & toilet."	12,50,000/-	---do---
	dt.15.10.2018			
151	U.O.No.CMH-1 GA/2018/7947	Dhiman Dharamshala avm Bhagwan Vishvakarma Sewa Samiti (Regn. No. 0303), Vishvakarma Colonv. Vishvakarma Mandir Road. Jind. "For	10,00,000/-	---do---

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.15.10.2018	construction of Dhiman Dharamshala.”		
152.	U.O.No.CMH-1 GA/2018/7947	Sant Shiromani Shri Guru Ravidas Mahasabha (Regn. No. 344), Ramrai Gate, Jind. “For flooring, wall tiles,purchase of furniture & doors and construction of Hall on 2 nd floor.”	11,00,000/-	---do---
	dt.15.10.2018			
153.	U.O.No.CMH-1 GA/2018/7947	Dharamshala Saini Sabha (Regn. No. 00273/2014), Ram Nagar, Rohtak Road, Jind. “For plaster, flooring, wall tiles and construction of hall.”	21,00,000/-	---do---
	dt.15.10.2018			
154.	U.O.No.CMH-1 GA/2018/7947	Nayak Dharamshala avm Mandir Committee (Regn. No. 00096), Subhash Nagar, Rohtak Road, Jind. “For plaster, flooring, purchase of furniture & doors and construction of Toilet & Bathroom.”	5,00,000/-	---do---
	dt.15.10.2018			
155.	U.O.No.CMH-1 GA/2018/7947	Rohilla Vikas Parishad (Regn. No. 855), Bhatnagar Colony, Rohtak Road, Jind. “For construction of Rohilla Dharamshala.”	5,00,000/-	---do---
	dt.15.10.2018			
156.	U.O.No.CMH-1 GA/2018/8052	IAPSCON2018, C/o Department of Pediatric Surgery, Advanced Pediatric Centre, PGIMER, Chandigarh. “For organizing 44 th Annual Conference of Indian Association of Pediatric Surgeons at PGIMER Chandigarh from 25-28 Oct 2018.”	3,00,000/-	SDO(C)
	dt.18.10.2018			Panchkula.
157	U.O.No.CMH-1 GA/2018/8059	Shri Krishan Gaushala Samiti (Regn. No. 1035), Yamkeshwar Tirath, Hussaini, Naraingarh, Distt.-Ambala.”	21,00,000/-	SDO(C)
	dt.22.10.2018			Naraingarh.
158	U.O.No.CMH-1 GA/2018/8189	Smt. Manju Bhandari W/o Late Sh. Anil Bhandari, A-73, Poultry Area, Nilokheri, Distt.-Karnal. “For financial assistance to Smt. Manju Bhandari to compensate the loss due to death of her husband in road accident.”	3,00,000/-	SDO(C)
	dt.26.10.2018			Karnal.
159	U.O.No.CMH-1 GA/2018/8258	Sh. Manoj Kumar S/o Late Sh. Joginder Pal Mittal, H. No. 1006, Lotiyan Gali, Dhobi Mohalla, Near City Dispensary, Distt.-Karnal. “For financial assistance to Sh. Manoj Kumar to compensate the loss due to death of his father.”	2,00,000/-	---do---
	dt.30.10.2018			
160	U.O.No.CMH-1 GA/2018/8351	Chhath Parv Sewa Samiti Regd. (Regn. No. ROS 1063/01033), Gandhi Nagar, Kachhwa Road, Karnal. “For construction of Chhath Parv	5,00,000/-	---do---
	dt.12.11.2018	Grant already entered at sr. no. 160.		
161	U.O.No.CMH-1 GA/2018/8262	Amarnath Bhagat Jairam Kanya Mahavidhalaya, Serdha, Distt.-Kaithal. “For construction of Building of Mahavidhalaya.”	21,00,000/-	SDO(C)
	dt.30.10.2018			Kaithal.
162	U.O.No.CMH-1 GA/2018/8368	Smt. Nirmala Devi W/O Late Sh. Ravinder Kumar, Vill. Bhambarheri, Distt. Karnal. “Financial assistance to Smt. Nirmala Devi to compensate the loss due to death of her husband in an attack by unknown person.”	2,00,000/-	SDO(C)
	dt.13.11.2018			Assandh.
163	U.O.No.CMH-1 GA/2018/8368	Sh. Ajay Sharma S/o Sh. Ishwar Chand Sharma, vill. Sangoi, Distt. Karnal. “For financial assistance to Sh.Ajay Kumar for his treatment for the injuries caused by attack by unown person.”	2,00,000/-	SDO(C)
	dt.13.11.2018			Karnal
164	U.O.No.CMH-1 GA/2018/8351	Chhath Parv Sewa Samiti Regd. (Regn. No. ROS 1063/01033), Gandhi Nagar, Kachhwa Road, Karnal. “For construction of Chhath Parv	5,00,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.12.11.2018	Dharamshala.”		
165	U.O.No.CMH-1 GA/2018/8584	Sh. Narender Kumar S/o Sh. Satpal, Vill. Gondar, Block Nising, Distt. Karnal. “ For Financial assistance to Sh. Narender Kumar for repair of House, being poor.”	50,000/-	-do-
	dt.21.11.2018			
166	U.O.No.CMH-1 GA/2018/8584	Smt. Kuntesh Rani W/o Sh. Shamsher Singh, Vill. Gondar, Block Nising, Distt. Karnal. “For financial assistance to Smt. Kuntesh Rani for repair of House	50,000/-	-do-
	dt.21.11.2018			
167	U.O.No.CMH-1 GA/2018/8584	Sh. Ved Parkash S/o Sh. Amir Chand, Vill. Gondar, Block Nising, Distt. Karnal. “Financial Assistance to Sh. Ved Parkash for Higher Education of his	50,000/-	-do-
	dt.21.11.2018			
168	U.O.No.CMH-1 GA/2018/8390	Hindu Shiksha Samiti (Regn. No. 00436/2015), Sanskriti Bhawan, Kurukshetra. “For the const. of Shishu Vatika Building in Bishna Mal Jain	21,00,000/-	SDO(C)
	dt.13.11.2018			Thanesar
169	U.O.No.CMH-1 GA/2018/8407	Anant Charitable Trust (Regn. No. 66/1), #294/8, State Bank colony, Kurukshetra-136118. “For the purchase of Judo Kits and GYM Equipments for	1,00,000/-	-do-
	dt.13.11.2018			
170	U.O.No.CMH-1 GA/2018/8407	Shree Sanatan Vidyapeeth Trust (Regn. No. 3194), Sco. 91, Basement, Sector-17, Kurukshetra. “For organizing cultural activites ”	2,00,000/-	-do-
	dt.13.11.2018			
171	U.O.No.CMH-1 GA/2018/8403	Vaish Education Society (Rgn. No. 00578), Rohtak. “For construction of 6 Smart Class Rooms.”	11,00,000/-	SDO(C)
	dt.13.11.2018			Rohtak
172	U.O.No.CMH-1 GA/2018/8576	Vishav Sanwad Kendra Nyas (Regn. No. 11649), Mata Kailash Devi Bhawan, near Old I.T.I, Chinyot Colony, Rohtak. “For organizing Rashtriya Media Seminar, Patarkarita Seminar and cultural Activities for promotion of Haryanvi Arts & Culture.”	5,00,000/-	-do-
	dt.21.11.2018			
173	U.O.No.CMH-1 GA/2018/8590	Shiksha Bharti Sr. Sec. School Rohtak, Gohana Road, Rohtak. “For construction of Building of Shiksha Barti Sr. Sec. School “	21,00,000/-	-do-
	dt.21.11.2018			
174	U.O.No.CMH-1 GA/2018/8399	Leaya Biradari (Regn. No. 264), Safidon, Distt. Jind. “For construction of hall, Toilet, and Boundary wall of Leaya Biradari (Punjabhi) Dharamshala ”	11,00,000/-	SDO(C)
	dt.13.11.2018			Safidon
175	U.O.No.CMH-1 GA/2018/8571	Jat Senior Secondary School, Jind. “For organizing cultural activities.”	50,000/-	SDO(C)
	dt.21.11.2018			Jind
176	U.O.No.CMH-1 GA/2018/8378	Shree Shyam Bhawan Trust Hansi (Regn. No. 1619), 603/9, Mohalla Ramayana, Delhi Gate, Hansi, Distt. Hisar. “For construction of Shree Shyam	5,00,000/-	SDO(C)
	dt.13.11.2018			Hansi

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
177	U.O.No.CMH-1 GA/2018/8378	Lokhit Much Charitable Trust (Regn. No. 5292), Shree Kali Devi Road, Hansi Distt. Hisar. “For purchase of Tricycles, wheel chair sewing Machines and hearing aids for free distribution to Divyangs,	5,00,000/-	-do-
	dt.13.11.2018			
178	U.O.No.CMH-1 GA/2018/8378	Thurana Welfare Association (Regn. No. 2116), Thurana, Distt. Hisar. “For the purchase of library books and tree guards for tree protection ”	1,00,000/-	-do-
	dt.13.11.2018			
179	U.O.No.CMH-1 GA/2018/8378	Gram Panchayat, Sorakhi, Hansi, Distt. Hisar. “ For the purchase of Tricycles, Sewing Machines for free distribution to Divynges and Widows /old Ladies ”	1,00,000/-	-do-
	dt.13.11.2018			
180	U.O.No.CMH-1 GA/2018/8378	Bharat Vikas Parishad Veer Shakha (Regn. No. 2272), 151 Shoping Centre Sector 13, Hisar. “For organizing free Medical Camps and donate artificial	2,00,000/-	SDO(C)
	dt.13.11.2018			Hisar
181	U.O.No.CMH-1 GA/2018/8378	BCE Education Society, (Regn. No. 01189), Gali No. 1, Rishi Nagar, Near Bus Stand, Hisar. “For organizing Circle Kabbadi Tournament ”	5,00,000/-	-do-
	dt.13.11.2018			
182	U.O.No.CMH-1 GA/2018/8378	Shree Goshala Sala Deri Datta (Regn. No. 2968), P.O. Datta, Tehsil Hansi, Distt. Hisar. “For organizing Circle Kabbadi Tournament ”	6,00,000/-	SDO(C)
	dt.13.11.2018			Hansi
183	U.O.No.CMH-1 GA/2018/8378	Government College, Hisar. “For interconnecting the Auditorium to Smart Class in Govt. College.”	1,00,000/-	SDO(C)
	dt.13.11.2018			Hisar
184	U.O.No.CMH-1 GA/2018/8374	Smt. Suman Devi W/o Late Sh. Vinod Kumar, Vill. Badhnara, P.O. Sirsal, Distt. Kaithal. “For the financial assistance to Smt. Suman Devi to compensate the loss due to death of her husband in an attack by unkonwn person.”	2,00,000/-	SDO(C)
	dt.13.11.2018			Kaithal
185	U.O.No.CMH-1 GA/2018/8395	District Bar Association, Sirsa. “For Extension of Bar Room Hall, RCC of Parking area/Passage, installation of CCTV in Complex/ parking Lot and Lift in Chambers.”	21,00,000/-	SDO(C)
	dt.13.11.2018			Sirsa
186	U.O.No.CMH-1 GA/2018/8412	Youth Social & Cultural Association (Regn. No. 1070), Gurgaon, #575/4, Urban Estate, Gurugram- 122001. “For organizing Blood Donation Camps, free distribution of books & uniforms to poor children and tree plantation.”	1,00,000/-	SDO(C)
	dt.13.11.2018			Gurugram
187	U.O.No.CMH-1 GA/2018/8567	Bhartiya Shikshan Mandal (Regd. 478, Shakti Nagar, Tikona Park, Lakshmi Graden Road, Near Pataudi chowk, Gurugram. “For organizing Triennial National Convention on Education at Faridabad from 23 rd to 25 th Nov. 2018.”	11,00,000/-	SDO(C)
	dt.21.11.2018			Gurugram
188	U.O.No.CMH-1 GA/2018/8416	Shree Haryana Shekhawati Brahmcharyashram (Regn. No. 00328), Meham Gate, Bhiwani. “For installation of Air condition and Sound System in	4,00,000/-	SDO(C)
	dt.13.11.2018			Bhiwani
189	U.O.No.CMH-1 GA/2018/8416	Chanakya Manch (Regn. No. 2609), Gaur Complex, Aggarsen Chowk, Rohtak Gate, Bhiwani. “For purchase of Wheel Chair and Sewing Machines and	2,00,000/-	-do-

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.13.11.2018			
190	U.O.No.CMH-1 GA/2018/8580	All India Valmiki Samaj Vikas Parishad (Regd.), Balmiki Basti, Ramlila Ground, Ward No. 10, Hodal Distt. Palwal.” For construction of Valmiki	5,00,000/-	SDO(C)
	dt.21.11.2018			Hodal
191	U.O.No.CMH-1 GA/2018/8775 dt. 27.11.2018	Shree Rama Club Charitable Trust (Regn. No. 2200), Shree Ram Lila Ground, Janta Bhawan Road, Sirsa. “For construction of Hall for general Public	5,00,000/-	SDO(C) Sirsa.
192	U.O.No.CMH-1 GA/2018/8779 dt.27.11.2018	Kalka Bar Association (Regn. No. 0195), Judicial Complex, Kalka, Distt.-Panchkula. “For Purchase of Furniture and Library Books.”	5,00,000/-	SDO(C) Kalka.
193	193	District Bar Association, Bhiwani. “For installation of Floor Tiles on 1 st Floor of Common Passage of Lawyers Chambers and renovation/Tiling of 11	21,00,000/-	SDO(C)
	dt.29.11.2018			Bhiwani.
194	U.O.No.CMH-1 GA/2018/8882	The Treasurer, Christian Medical College, Vellore, Tamil Nadu. “For contribution towards treatment of Master Samarth Dhamija S/o Sh. Sandeep Kumar (Hospital No. 860441 F) for Bone Marrow	5,00,000/-	Under Secretary CM Cell-II
	dt.29.11.2018			
195	U.O.No.CMH-1 GA/2018/9131	Shree Geeta Bhawan Sabha (Regd.) Kaithal, Tehsil Road Kaithal. “For construction of Multipurpose Hall in Geeta Bhawan Complex.”	51,00,000/-	SDO(C)
	dt.21.12.2018			Kaithal.
196	U.O.No.CMH-1 GA/2018/9135	Baba Banda Bahadur Sewa Samiti (Regd.), Baba Banda Bahadur Charitable Complex, D.L.F. Colony, Rohtak. “For Renovation of Dispensary Building, Purchase of Furniture & Medical Equipments for use in Baba Banda Bahadur Charitable Dispensary,	11,00,000/-	SDO(C)
	dt.21.12.2018			Rohtak.
197	U.O.No.CMH-1 GA/2018/9140	Haryana Union of Working Journalists (Regn. No. HR-14/01802), H. No. 95/18, Old Housing Board Colony, Rohtak. “For Organizing Workshops and	5,00,000/-	-do-
	dt.21.12.2018			
198.	U.O.No.CMH-1 GA/2018/215	Baba Bhurasta Mandir Committee (Regn No. 00163), Devrali-Rathiwas, Distt. Mahendergarh. “For Renovation of	11,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
199	U.O.No.CMH-1 GA/2018/215	Shri Gaur Brahaman Sabha (Regn. No. S-120), Narnaul, Distt. Mahendergarh. “For installation of Electric	15,00,000/-	SDO (C), Narnaul.
	dt.04.01.2019			
200	U.O.No.CMH-1 GA/2018/215	Jai Baba Hari Nath Sewa Samiti (Regn No. NNL/25), Vill. Shyampura, Distt. Mahendergarh. “For Construction	11,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
201	U.O.No.CMH-1 GA/2018/215	Shree Gopal Gaushala (Regn. No. NNL/56), Buchiawali, Distt. Mahendergarh. “For Construction of Shed and purchase of Fodder for Cows ”	11,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
202	U.O.No.CMH-1 GA/2018/215	Jangir Brahaman Kalyan Sabha (Regn. No. 00039), Mahendergarh. “For Renovation of Bhawan to be used by General Public ”	8,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
203	U.O.No.CMH-1 GA/2018/215	Shri Shiv Sai Mandir Jan Seva Samiti, Mahendergarh. "For Construction of Common Room to be used by General Public."	5,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
204	U.O.No.CMH-1 GA/2018/215	Gram Panchayat, Annawas, Mahendergarh. "For Renovation and completion of Hanuman Mandir Park"	11,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
205	U.O.No.CMH-1 GA/2018/215	Baba Samtai Nath Gaushala (Regn No. 00B15), Nawa, Mahendergarh. "For purchase of Fodder and Medicines for welfare of Cows"	11,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
206	U.O.No.CMH-1 GA/2018/215	Shri Gaur Parishad (Regn No. NNL/111), V.P.O. Nangal Chaudhary, Tehsil Narnaul, Distt. Mahendergarh. "For Renovation of Bhawan to be	21,00,000/-	SDO (C), Narnaul.
	dt.04.01.2019			
207	U.O.No.CMH-1 GA/2018/215	Gram Panchayat Beri, Vill. Beri, Distt. Mahendergarh. "For Construction of Common Room in Dev Sathan of Panchneer to be used by	5,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
208	U.O.No.CMH-1 GA/2018/215	Baba Kaliya Toda Committee (Regn No. 00260), Vill. Nangal Sirohi, Distt. Mahendergarh. "For Construction of Common Rooms to be used by	21,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
209	U.O.No.CMH-1 GA/2018/215	Gram Panchayat Vill.Nangal Sirohi, Distt. Mahendergarh. "For Construction of Common Room in premises of Hanuman Mandir to be used by	2,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
210	U.O.No.CMH-1 GA/2018/231	Baba Bhikhamdass Trust (Regn No. 1682), Kurhawta, Distt. Mahendergarh. "For Construction of Stadium and Bhawan to be used by General	21,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
211	U.O.No.CMH-1 GA/2018/231	Baba Jairam Dass Gaushala (Regn No. 112/NNL), Vill. Khudana, Distt. Mahendergarh. "For Construction of Shed and purchase of Fodder for	21,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
212	U.O.No.CMH-1 GA/2018/231	Shri Banke Bihari Gaushala (Regn No. HR-012- 2013-00S48, AWBI-HR-254/2012), Vill. Jarwa, Distt. Mahendergarh. "For Construction of Shed and	21,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
213	U.O.No.CMH-1 GA/2018/231	Gram Panchayat Patharwa, Distt. Mahendergarh. "For Renovation of Park and completion of Boundary Wall"	5,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
214	U.O.No.CMH-1 GA/2018/231	Shiv Mandir Majra Khurd Jan Seva Samiti (Regn. No. HR016201700123), Mahendergarh. "For Completion of Common Hall to be used by General	11,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
215	U.O.No.CMH-1 GA/2018/231	Saini Keshtrya Sabha, (Regn No. HR/NNL/2015/OS156), Mahendergarh. "For Completion and renovation of Bhawan to be used by	15,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
216	U.O.No.CMH-1 GA/2018/231	Maa Bhagwati Yuva Club (Regn. No. 257/NNL), Khudana, Mahendergarh. “For Construction of Common Rooms in Maa	21,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
217	U.O.No.CMH-1 GA/2018/231	Swarnkar Sangh (Regn No. OS129), Mahendergarh. “For Construction of Bhawan to be used by General Public ”	25,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
218	U.O.No.CMH-1 GA/2018/231	Baba Ramphal Nath Sevarth Samiti (Regn No. 00219), Vill. Balana, Distt. Mahendergarh. “For Construction of Common Rooms to be used by	21,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
219	U.O.No.CMH-1 GA/2018/231	Dr. Bhim Rao Ambedkar Samark Samiti (Regn No. 00-D-21), Mahendergarh. “For Construction of Common Rooms to be used by General Public ”	11,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
220	U.O.No.CMH-1 GA/2018/231	Jai Baba Bhaiya Sewa Samiti (Regn No. HR/01220140014J15), VPO Jhagroli, Mahendergarh. “For Construction of Common	21,00,000/-	SDO (C), Mahendergarh.
	dt.04.01.2019			
221	U.O.No.CMH-1 GA/2018/9212	Hansraj Public School, Sector-6, Panchkula. “For organizing Cultural Activities.”	1,00,000/-	SDO (C), Panchkula.
	dt.28.12.2018			
222	U.O.No.CMH-1 GA/2018/9221	Dharmarth Gaushala Sisana, Tehsil Kharkhoda, Distt. Sonapat. “For purchase of Fodder for cows.”	11,00,000/-	SDO (C), Kharkhoda.
	dt.28.12.2018			
223	U.O.No.CMH-1 GA/2018/79	Smt. Savita, W/o Late Sh. Sanjay, Vill. Bindrauli, Distt. Sonapat. “For financial assistance to Smt. Savita to compensate the loss due to death of her	5,00,000/-	SDO (C), Sonapat.
	dt.01.01.2019			
224	U.O.No.CMH-1 GA/2018/249	Gram Panchayat, Ahulana, Block Kathura, Tehsil Gohana, Distt. Sonapat. “For Construction of Chaupal in Bhitarla Pana ”	10,00,000/-	SDO (C), Gohana.
	dt.04.01.2019			
225	U.O.No.CMH-1 GA/2018/9226	Shree Ram Lila Sabha (Regd.),Railway Road, Karnal. “ Rs.11.00 lacs for Construction of Stage, Electricity works and Sound Sysmtem	32,00,000/-	SDO (C), Karnal.
	dt.28.12.2018	Rs.21.00 lacs for construction of Shree Ram Lila Dharamshala (Announcement Code 24286).”		
225	U.O.No.CMH-1 GA/2018/9226	Shree Ram Lila Sabha (Regd.),Railway Road, Karnal. “ Rs.11.00 lacs for Construction of Stage, Electricity works and Sound Sysmtem	32,00,000/-	SDO (C), Karnal.
	dt.28.12.2018	Rs.21.00 lacs for construction of Shree Ram Lila Dharamshala (Announcement Code 24286).”		
226	U.O.No.CMH-1 GA/2018/87	Sewa Bharti Kurukshetra (Regd.), Balmiki Basti, Arjun Gate, Karnal. “For purchase of Sewing Machines and Furniture.”	4,00,000/-	SDO (C), Karnal.
	dt.01.01.2019			
227	U.O.No.CMH-1 GA/2018/87	Gram Panchayat, Modipur, Tehsil Indri, Distt. Karnal. “For completion of Streets and other development works.”	6,00,000/-	SDO (C), Indri.
	dt.01.01.2019			

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
228	U.O.No.CMH-1 GA/2018/87	Maharaja Aggarsain Sabha (Regn. No. 516), Indri, Distt. Karnal. "For completion of Maharaja Aggarsain Sabha Building."	2,00,000/-	SDO (C), Indri.
	dt.01.01.2019			
229	U.O.No.CMH-1 GA/2018/87	Gram Panchayat, Bibipur Brahman, Tehsil Indri, Distt. Karnal. "For completion of Streets and other development works."	3,00,000/-	SDO (C), Indri.
	dt.01.01.2019			
230	U.O.No.CMH-1 GA/2018/87	Krishan Mandir Dharamshala (Regn. No. 01417), Indri, Distt. Karnal. "For completion of Hall for general public use."	3,00,000/-	SDO (C), Indri.
	dt.01.01.2019			
231	U.O.No.CMH-1 GA/2018/87	Punjabi Biradari Bhawan (Regn. No. RSO 0175), Karnal. "For completion of Punjabi Biradari Bhawan for general public use."	6,00,000/-	SDO (C), Karnal.
	dt.01.01.2019			
232	U.O.No.CMH-1 GA/2018/106	Nagar Khera Sitaram Ashram Trust, Near Shishganj Gurudwara, Taraori, Distt. Karnal. "For Construction of Hall for general public use."	2,00,000/-	SDO (C), Karnal.
	dt.02.01.2019			
233	U.O.No.CMH-1 GA/2018/106	Kashyap Samaj Sewa Samiti (Regn. No. 06835), Ward No. 4, Taraori, Distt. Karnal. "For Construction of Hall for general public use."	5,00,000/-	SDO (C), Karnal.
	dt.02.01.2019			
234	U.O.No.CMH-1 GA/2018/106	Shri Ram Lila Committee (Regn. No. 130/90), School Area, Nilokheri, Distt. Karnal. "For Construction of Community Hall for general public use."	4,50,000/-	SDO (C), Karnal.
	dt.02.01.2019			
235	U.O.No.CMH-1 GA/2018/106	Shanti Van Gopal Gaushala (Regn. No. 181), Nyas G. T. Road, Taraori, Distt. Karnal. "For Construction of Cow Shed "	2,50,000/-	SDO (C), Karnal.
	dt.02.01.2019			
236	U.O.No.CMH-1 GA/2018/106	Smart JMD Group Society (Regn. No. 07256), Nissing Road, Sambhli, Distt. Karnal. "For Construction of Room for general public use."	60,000/-	SDO (C), Karnal.
	dt.02.01.2019			
237	U.O.No.CMH-1 GA/2018/106	Sh. Ajay Muhal S/o Sh. Naresh Kumar, H.No. 1225- A, Gali No. 01, Mangal Colony, Karnal. "For financial assistance to Sh. Ajay Muhal for repair of house being poor."	50,000/-	SDO (C), Karnal.
	dt.02.01.2019			
238	U.O.No.CMH-1 GA/2018/106	Smt. Veena Rani W/o Sh. Ved Parkash, Near Gurudwara, VPO Gondar, Distt. Karnal. "For financial assistance to Smt. Veena Rani for repair of house being poor."	50,000/-	SDO (C), Karnal.
	dt.02.01.2019			
239	U.O.No.CMH-1 GA/2018/106	Sh. Bhojpal S/o Sh. Samay Singh, VPO Brass, Distt. Karnal. "For financial assistance to Sh. Bhojpal for repair of house being poor."	40,000/-	SDO (C), Karnal.
	dt.02.01.2019			
240	U.O.No.CMH-1 GA/2018/106	Sh. Shamsher Singh S/o Sh. Dhan Singh, R/o Sunder-Patti, VPO Gondar, Distt. Karnal. "For financial assistance to Sh. Shamsher Singh for repair of house being poor."	50,000/-	SDO (C), Karnal.
	dt.02.01.2019			

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
241	U.O.No.CMH-1 GA/2018/106	Sh. Satbir S/o Sh. Nanha Ram, Vill. Raipur Roran, Nilokheri, Distt. Karnal. "For financial assistance to Sh. Satbir for repair of house being poor."	35,000/-	SDO (C), Karnal.
	dt.02.01.2019			
242	U.O.No.CMH-1 GA/2018/106	Smt. Mamta W/o Sh. Mukesh Kumar, Near Manchuri Road, Vill. Gondar, Distt. Karnal. "For financial assistance to Smt. Mamta for repair of	40,000/-	SDO (C), Karnal.
	dt.02.01.2019			
243	U.O.No.CMH-1 GA/2018/120	Sh. Salinder Kumar S/o Sh. Mehar Singh, Vill. Gondar, Distt. Karnal. "For financial assistance to Sh. Salinder Kumar for repair of house being poor."	40,000/-	SDO (C), Karnal.
	dt.02.01.2019			
244	U.O.No.CMH-1 GA/2018/120	Smt. Rani W/o Sh. Ravi Kumar, Gondar Road, Ward No. 9, Nissing, Distt. Karnal. "For financial assistance to Smt. Rani for repair of house being	40,000/-	SDO (C), Karnal.
	dt.02.01.2019			
245	U.O.No.CMH-1 GA/2018/120	Sh. Narender Kumar S/o Sh. Satpal, Vill. Gondar, Distt. Karnal. "For financial assistance to Sh. Narender Kumar for repair of house being poor."	50,000/-	SDO (C), Karnal.
	dt.02.01.2019			
246	U.O.No.CMH-1 GA/2018/120	Sh. Jasbir S/o Sh. Jagmal, Vill. Brass, Distt. Karnal. "For financial assistance to Sh. Jasbir for repair of house, being poor."	40,000/-	SDO (C), Karnal.
	dt.02.01.2019			
247	U.O.No.CMH-1 GA/2018/120	Smt. Rajbala W/o Sh. Samay Singh, Vill. Brass, Distt. Karnal. "For financial assistance to Smt. Rajbala for repair of house, being poor."	40,000/-	SDO (C), Karnal.
	dt.02.01.2019			
248	U.O.No.CMH-1 GA/2018/120	Sh. Ravi Kumar S/o Sh. Raj Kumar Vill. Brass, Distt. Karnal. "For financial assistance to Sh. Ravi Kumar for repair of house, being poor."	40,000/-	SDO (C), Karnal.
	dt.02.01.2019			
249	U.O.No.CMH-1 GA/2018/120	Sh. Mukesh Kumar S/o Sh. Mehtab Singh, Vill. Brass, Distt. Karnal. "For financial assistance to Sh. Mukesh Kumar for repair of house, being poor."	40,000/-	SDO (C), Karnal.
	dt.02.01.2019			
250	U.O.No.CMH-1 GA/2018/120	Smt. Saroj W/o Sh. Parveen Kumar, Vill. Brass, Distt. Karnal. "For financial assistance to Smt. Saroj for repair of house, being poor."	40,000/-	SDO (C), Karnal.
	dt.02.01.2019			
251	U.O.No.CMH-1 GA/2018/120	Sh. Ritesh Kumar, S/o Sh. Rajender Prasad, Vill. Brass, Distt. Karnal. "For financial assistance to Sh. Ritesh Kumar for repair of house, being poor."	40,000/-	SDO (C), Karnal.
	dt.02.01.2019			
252	U.O.No.CMH-1 GA/2018/120	Sh. Sumit Kumar S/o Sh. Surinder Kumar, Arya Samaj Mandir, Vill. Taraori, Distt. Karnal. "For financial assistance to Sh. Sumit Kumar for repair of house, being poor."	50,000/-	SDO (C), Karnal.
	dt.02.01.2019			
253	U.O.No.CMH-1 GA/2018/120	Miss Jyoti Devi D/o Sh. Surjit Singh, #154, Ward No. 5, Near Civil Hospital, Vill. Taraori, Distt. Karnal. "For financial assistance to Miss Jyoti Devi for repair of house, being poor."	40,000/-	SDO (C), Karnal.
	dt.02.01.2019			

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
254	U.O.No.CMH-1 GA/2018/134 dt.02.01.2019	Sh. Ranbir S/o Sh. Datu Ram, #1174/1, Ward No. 15, Dharampal Colony, Vill. Taraori, Distt. Karnal. “For financial assistance to Sh. Ranbir for repair of house, being poor.”	50,000/-	SDO (C), Karnal.
255	U.O.No.CMH-1 GA/2018/134 dt.02.01.2019	Smt. Santosh W/o Sh. Suresh Kumar, #187, Bhatiya Colony, Near CHC, W-5, Taraori, Distt. Karnal. “For financial assistance to Smt. Santosh for repair of house, being poor.”	40,000/-	SDO (C), Karnal.
256	U.O.No.CMH-1 GA/2018/134 dt.02.01.2019	Sh. Mohit Jangra S/o Sh. Rajpal, #62, Near Arya Samaj Mandir, Ward No. 10, Taraori, Distt. Karnal. “For financial assistance to Sh. Mohit Jangra Kumar for repair of house, being poor.”	50,000/-	SDO (C), Karnal.
257	U.O.No.CMH-1 GA/2018/134 dt.02.01.2019	Sh. Sandeep S/o Sh. Satya Narayan, VPO Amupur, Distt. Karnal. “For financial assistance to Sh. Sandeep for repair of house, being poor.”	50,000/-	SDO (C), Karnal.
258	U.O.No.CMH-1 GA/2018/134 dt.02.01.2019	Smt. Pushpa Devi W/o Sh. Prem Chand, Vill. Barsalu, Distt. Karnal. “For financial assistance to Smt. Pushpa Devi for repair of house, being poor.”	50,000/-	SDO (C), Karnal.
259	U.O.No.CMH-1 GA/2018/134 dt.02.01.2019	Sh. Ishwar S/o Sh. Kabul Singh, Vill. Gondar, Distt. Karnal. “For financial assistance to Sh. Ishwar for repair of house, being poor.”	40,000/-	SDO (C), Karnal.
260	U.O.No.CMH-1 GA/2018/134 dt.02.01.2019	Sh. Naresh Kumar S/o Sh. Zila Singh, Vill. Barani, Nilokheri, Distt. Karnal. “For financial assistance to Sh. Naresh Kumar for repair of house, being poor.”	30,000/-	SDO (C), Karnal.
261	U.O.No.CMH-1 GA/2018/134 dt.02.01.2019	Smt. Laxmi Devi W/o Sh. Jai Chand, Vill. Dayanagar, Raison, Distt. Karnal. “For financial assistance to Smt. Laxmi Devi for repair of house, being poor.”	50,000/-	SDO (C), Karnal.
262	U.O.No.CMH-1 GA/2018/134 dt.02.01.2019	Sh. Shyam Singh S/o Sh. Birbal Singh, Vill. Padhana, Distt. Karnal. “For financial assistance to Sh. Shyam Singh for repair of house, being poor.”	40,000/-	SDO (C), Karnal.
263	U.O.No.CMH-1 GA/2018/134 dt.02.01.2019	Sh. Rampal S/o Sh. Phula Ram, Vill. Premkheda, Brass, Distt. Karnal.”For financial assistance to Sh. Rampal for repair of house, being poor.”	30,000/-	SDO (C), Karnal.
264	U.O.No.CMH-1 GA/2018/134 dt.02.01.2019	Smt. Sanita W/o Sh. Jasvir, Sanjay Nagar, Gharaunda, Distt. Karnal.”For financial assistance to Miss Jyoti Devi for repair of house, being poor.”	50,000/-	SDO (C), Gharaunda.
265	U.O.No.CMH-1 GA/2018/149 dt.02.01.2019	Smt. Kiran Gupta W/o Sh. Sanjay Gupta, Ward No. 4, Taraori, Distt. Karnal. “For financial assistance to Smt. Kiran Gupta for repair of house, being poor.”	50,000/-	SDO (C), Karnal.
266	U.O.No.CMH-1 GA/2018/149 dt.02.01.2019	Smt. Sonam W/o Sh. Vikram Singh, Vill. Sikri, Distt. Karnal. “For financial assistance to Smt. Sonam for repair of house, being poor.”	50,000/-	SDO (C), Karnal.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
267	U.O.No.CMH-1 GA/2018/149 dt.02.01.2019	Sh. Inderjeet Singh S/o Sh. Gurmukh Singh, VPO Nadana, Taraori, Distt. Karnal. "For financial assistance to Sh. Inderjeet Singh for repair of house, being poor."	40,000/-	SDO (C), Karnal.
268	U.O.No.CMH-1 GA/2018/149 dt.02.01.2019	Sh. Shivam Bansal S/o Sh. Surender Bansal, Near Old Post Office, Taraori, Distt. Karnal."For financial assistance to Sh. Shivam Bansal for repair of house, being poor."	40,000/-	SDO (C), Karnal.
269	U.O.No.CMH-1 GA/2018/149 dt.02.01.2019	Smt. Raj Rani W/o Sh. Satish Kumar, #151, Ward No. 5, Narang Wali Gali, Taraori, Distt. Karnal. "For financial assistance to Smt. Raj Rani for repair of house, being poor."	25,000/-	SDO (C), Karnal.
270	U.O.No.CMH-1 GA/2018/149 dt.02.01.2019	Sh. Parveen Kumar S/o Sh. Ram Kumar, #167, Ward No. 4, Near Civil Hospital, Taraori, Distt. Karnal. "For financial assistance to Sh. Parveen Kumar for repair of house, being poor."	25,000/-	SDO (C), Karnal.
271	U.O.No.CMH-1 GA/2018/149 dt.02.01.2019	Smt. Ritu Rani W/o Sh. Kulbhushan, #115A, Ward No. 4, Near Panchayati Mandir, Taraori, Distt. Karnal. "For financial assistance to Smt. Ritu Rani for repair of house, being poor."	30,000/-	SDO (C), Karnal.
272	U.O.No.CMH-1 GA/2018/149 dt.02.01.2019	Smt. Ruchi Sharma W/o Sh. Mandeep Sharma, #90, Ward No. 5, Near Civil Hospital, Taraori, Distt. Karnal. "For financial assistance to Smt. Ruchi Sharma for repair of house, being poor."	25,000/-	SDO (C), Karnal.
273	U.O.No.CMH-1 GA/2018/149 dt.02.01.2019	Miss Beeta D/o Sh. Suresh, VPO Sataundi, Karnal. "For financial assistance to Miss Beeta for repair of house, being poor."	50,000/-	SDO (C), Karnal.
274	U.O.No.CMH-1 GA/2018/149 dt.02.01.2019	Smt. Roopa Devi W/o Sh. Pankaj Kumar, Jundla Gate, Govind Colony, Karnal. "For financial assistance to Smt. Roopa Devi for repair of house, being poor."	25,000/-	SDO (C), Karnal.
275	U.O.No.CMH-1 GA/2018/149 dt.02.01.2019	Sh. Isham Singh S/o Sh. Bhagat Singh, Vill. Amupur, Distt. Karnal. "For financial assistance to Sh. Isham Singh for repair of house, being poor."	25,000/-	SDO (C), Karnal.
276	U.O.No.CMH-1 GA/2018/253 dt.04.01.2019	Sewa Bharti Haryana Pardesh (Regd.), Abhimanyu Vyayamshala, Valmiki, Basti, Arjun Gate, Karnal. "For Construction of Multipurpose Building."	21,00,000/-	SDO (C), Karnal.
277	U.O.No.CMH-1 GA/2018/9233 dt.28.12.2018	Smt. Om Vati W/o Late Sh. Gajraj, Vill. Lohsinghani, P.O. Ghanghola, Tehsil Sohna, Distt. Gurugram. "For financial assistance to Smt. Om Vati to compensate the loss due to murder of her husband by unknown person at Dudhola Petrol Pump in District Gurugram."	5,00,000/-	SDO (C), Sohna (Gurugram South).
278	U.O.No.CMH-1 GA/2018/40 dt.01.01.2019	Shri Khatu Shyam Siksha Samiti, Bawani Khera, Distt. Bhiwani. "For organizing Sports & Cultural Activities, purchase of School Uniforms, School Bags for free distribution among poor students."	10,00,000/-	SDO (C), Bhiwani.
279	U.O.No.CMH-1 GA/2018/40 dt.01.01.2019	Udaan Education Development Society, Neemri Wali, Distt. Bhiwani. "For purchase of Sports Equipments for use of Divyangs and Purchase of School Uniforms, School Bags for free distribution among poor students."	9,00,000/-	SDO (C), Bhiwani.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
280	U.O.No.CMH-1 GA/2018/40	Sh. Vivek Kumar S/o Sh. Girish Kumar, Ward No. 5, Near HDFC Bank, Bawani Khera, Distt. Bhiwani. "For financial assistance to Sh. Vivek Kumar for repair of house, being poor."	2,00,000/-	SDO (C), Bhiwani.
	dt.01.01.2019			
281	U.O.No.CMH-1 GA/2018/40	Sh. Ganga Dutt S/o Sh. Gulab Rai Sharma, VPO Bapora, Near Bus Stand, Disst. Bhiwani. "For financial assistance to Sh. Ganga Dutt for repair of house, being poor."	2,00,000/-	SDO (C), Bhiwani.
	dt.01.01.2019			
282	U.O.No.CMH-1 GA/2018/40	Sh. Sanjay Kumar S/o Sh. Dayananad Chamar, Near Sr. Secondary School, Bawani Khera, Distt. Bhiwani. "For financial assistance to Sh. Sanjay Kumar for repair of house, being poor."	2,00,000/-	SDO (C), Bhiwani.
	dt.01.01.2019			
283	U.O.No.CMH-1 GA/2018/40	Smt. Suman Sharma W/o Sh. Ramesh Kumar Sharma, VPO Lohani, Near Brahmin Dharamshala, Distt. Bhiwani. "For financial assistance to Smt. Suman Sharma for repair of house, being poor."	2,00,000/-	SDO (C), Bhiwani.
	dt.01.01.2019			
284	U.O.No.CMH-1 GA/2018/40	Mr. Jandeep Singh S/o Sh. Kanwal Singh, Balmiki Basti, VPO Tigrana, Distt. Bhiwani. "For financial assistance to Mr. Jandeep Singh for repair of house, being poor."	1,00,000/-	SDO (C), Bhiwani.
	dt.01.01.2019			
285	U.O.No.CMH-1 GA/2018/40	Sh. Bansi Lal S/o Sh. Sher Singh, VPO Sai, Distt. Bhiwani. "For financial assistance to Sh. Bansi Lal for repair of house, being poor."	1,00,000/-	SDO (C), Bhiwani.
	dt.01.01.2019			
286	U.O.No.CMH-1 GA/2018/40	Sh. Ramkesh Kaushik S/o Sh. Parsa Ram Kaushik, VPO Pur, Distt. Bhiwani. "For financial assistance to Sh. Ramkesh Kaushik for repair of house, being poor."	2,00,000/-	SDO (C), Bhiwani.
	dt.01.01.2019			
287	U.O.No.CMH-1 GA/2018/52	Sh. Partap Singh S/o Sh. Mohan Lal Brahmin, VPO Behzelpur, Distt. Fatehabad. "For financial assistance to Sh. Partap Singh for repair of house, being poor."	2,00,000/-	SDO (C), Fatehabad.
	dt.01.01.2019			
288	U.O.No.CMH-1 GA/2018/52	Sh. Vijay Kumar S/o Partap Singh Sharma, VPO Behzelpur, Distt. Fatehabad. "For financial assistance to Sh. Vijay Kumar for repair of house, being poor."	2,00,000/-	SDO (C), Fatehabad.
	dt.01.01.2019			
289	U.O.No.CMH-1 GA/2018/57	The Registrar, Chaudhary Devi Lal University, Sirsa. "For Organizing State Level Competition on Thoughts & Philosophy of Sant Kabirdass in January 2019 and Cultural Activities."	10,00,000/-	SDO (C), Sirsa.
	dt.01.01.2019			
290	U.O.No.CMH-1 GA/2018/64	Panchal Samaj Sewa Samiti (Regn. No. 02871), Panchal Dharamshala, Adarsh Nagar, Near Balaji Mandir, 24 Foot Road, Ballabgarh, Distt. Faridabad. "For construction of Dharamshala."	8,00,000/-	SDO (C), Ballabgarh.
	dt.01.01.2019			
291	U.O.No.CMH-1 GA/2018/64	Dr. Ambedkar Jan Kalyan Sewa Smaiti (Regn. No. 0561), Subhash Colony, Ballabgarh, Distt. Faridabad. "For Construction of Ambedkar Bhawan for general public use."	4,00,000/-	SDO (C), Ballabgarh.
	dt.01.01.2019			

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
292	U.O.No.CMH-1 GA/2018/64 dt.01.01.2019	Sawan Kirpal Ruhani Mission (Regn. No. S8059), Sant Rajender Singh Marg, Uncha Gaon, Ballabgarh, Distt. Faridabad. "For earth filling, Inter Locking Tiles & Renovation of Old Rooms."	2,00,000/-	SDO (C), Ballabgarh.
293	U.O.No.CMH-1 GA/2018/64 dt.01.01.2019	Shree Radhe Radhe Gau Manav Sewa Samiti (Regn. No.HR0119-2014-01130), Plot No. 245, Near Shree Madhav Bakery, Prem Nagar, Mohna Road, Ballabgarh, Distt. Faridabad. "For Construction of Hall for general public use."	2,00,000/-	SDO (C), Ballabgarh.
294	U.O.No.CMH-1 GA/2018/64 dt.01.01.2019	Arya Samaj Sector 7 A (Regn. No. 001), Faridabad. "For Construction of Hall and Toilets for general public use."	2,00,000/-	SDO (C), Faridabad.
295	U.O.No.CMH-1 GA/2018/64 dt.01.01.2019	Sanwariya Sewa Samiti (Regn. No. 02099), MCF-460, Subhash Colony, Ballabgarh, Faridabad. "For Construction of Hall for general public use."	2,00,000/-	SDO (C), Ballabgarh.
296	U.O.No.CMH-1 GA/2018/64 dt.01.01.2019	Bharat Mata Sewa Sangathan (Regn. No. 1304), FCA-21, Jain Colony, Ballabgarh, Faridabad. "For Construction of Hall for general public use."	7,00,000/-	SDO (C), Ballabgarh.
297	U.O.No.CMH-1 GA/2018/64 dt.01.01.2019	Purvanchal Jagriti Manch (Regn. No. 213), MCF-744, Near Dr. Rajender Prasad Chowk, Sanjay Colony, Sector 23-A, Faridabad. "For Construction of Hall for general public use."	3,00,000/-	SDO (C), Faridabad.
298	U.O.No.CMH-1 GA/2018/64 dt.01.01.2019	Bhartiya Purvanchal Vikas Sangh (Regn. No. 2621), #6651, Block-F, Sanjay Colony, Sector 23, NIT Faridabad. "For Construction of Hall for general public use."	2,00,000/-	SDO (C), Faridabad.
299	U.O.No.CMH-1 GA/2018/64 dt.01.01.2019	Smt. Savitri Vidya Darshan Educational and Cultural Society (Regn. No. 2213), Khasra No. 48/2, Ahirwara, Ballabgarh, Faridabad. "For Construction of Hall for general public use."	1,00,000/-	SDO (C), Ballabgarh.
300	U.O.No.CMH-1 GA/2018/64 dt.01.01.2019	Shree Gopal Mandir (Trust) (Regn. No. 783), Koliwada, Near City Park, Ballabgarh, Faridabad. "For Construction of Hall for general public use."	2,00,000/-	SDO (C), Ballabgarh.
301	U.O.No.CMH-1 GA/2018/163 dt.02.01.2019	Smt. Seema W/o Sh. Amit Kumar, Vill. Sudhpur, Distt. Kurukshetra. "For financial assistance to Smt. Seema for repair of house, being poor."	50,000/-	SDO (C), Thanesar.
302	U.O.No.CMH-1 GA/2018/83 dt.01.01.2019	Smt. Kela Devi W/o Sh. Rajpal, VPO Sadhaura, Distt. Yamunanagar. "For financial assistance to Smt. Kela Devi for treatment of her son."	1,00,000/-	SDO (C), Bilaspur.
303	U.O.No.CMH-1 GA/2018/61 dt.01.01.2019	Masters Games Federation (Regn. No. 179), #1086, Sector 68, SAS Nagar, Mohali, Punjab. "For organizing Sports Activities."	1,00,000/-	Under Secretary (CM Cell-II) to Govt. Harvana.
304	U.O.No.CMH-1 GA/2018/268 dt.04.01.2019	Paramsidh Sankat Mochan Dharmarth Trust (Regn. No.13668), Paramsidh Peeth Sankat Mochan Dham, 64/10, Gopal Colony, Shora Kothi Road, Rohtak. "For Construction of Community Centre."	11,00,000/-	SDO (C), Rohtak.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
305	U.O.No.CMH-1 GA/2018/312 dt.08.01.2019	Mahila Avm Bal Kalyan Shiksha Samiti (Regn. No. 01729), H. No. 165, Khokhrakot, Rohtak. "For construction of Hall / Boundary Wall."	2,00,000/-	SDO (C), Rohtak.
306	U.O.No.CMH-1 GA/2018/312 dt.08.01.2019	Dhanak Sabha (Regn. No. 01826), 195/2, Gadhi Mohalla, Rohtak, Sant Kabir Library & Bhawan, Nehru Colony, Near Radha Swami Satsang Bhawan, Rohtak. "For construction of Library."	2,00,000/-	SDO (C), Rohtak.
307	U.O.No.CMH-1 GA/2018/317 dt.08.01.2019	Dhanak Kabir Panthi Dharamshala Samiti (Regn. No. 06015201200028), Gaji Kamaal Darwaja, Ward No. 3, Jhajjar. "For Flooring, Doors and White wash of Dharamshala."	2,00,000/-	SDO (C), Jhajjar.
308	U.O.No.CMH-1 GA/2018/317 dt.08.01.2019	Dhanak Samaj Utthan Samiti (Regn. No. 00755), Near Lakshmi Dharamkanta, Tehsil Road, Jhajjar. "For construction of Hall in Dharamshala."	2,00,000/-	SDO (C), Jhajjar.
309	U.O.No.CMH-1 GA/2018/317 dt.08.01.2019	Sant Kabir Vichar Seva Smaiti (Regn. No. 06/015/2014/00651), Sant Kabir Dharamshala, Nahra-Nahri Road, Neta Ji Nagar, Railway Line Paar, Near HP Gas Agency, Bahadurgarh, Distt. Jhajjar. "For Construction of Hall for Library."	2,00,000/-	SDO (C), Bahadurgarh.
310	U.O.No.CMH-1 GA/2018/317 dt.08.01.2019	Sant Kabir Samaj Sudhar Samiti (Regn. No. 00823), Beri, Distt. Jhajjar. "For Construction of Boundary Wall and Hall in Dharamshala."	2,00,000/-	SDO (C), Beri.
311	U.O.No.CMH-1 GA/2018/436 dt.10.01.2019	Shree Ranjit Smarak, Shanti Niketan Kanya Gurukul (Regn. No. 00103), Lova Kalan, Teh. Bahadurgarh, Distt. Jhajjar. "For construction of Hostel."	11,00,000/-	SDO (C), Bahadurgarh.
312	U.O.No.CMH-1 GA/2018/327 dt.08.01.2019	Dharamshala Dhanak Samaj Trust (Regn. No. 7585), Chattargarhpatti, Sirsa. "For Construction of Toilets and Bathrooms in Dharamshala."	2,00,000/-	SDO (C), Sirsa.
313	U.O.No.CMH-1 GA/2018/327 dt.08.01.2019	Sant Kabir Sewa Samiti (Regn. No. 3095), Mandi Kalanwali, Distt. Sirsa. "For construction of Hall on first floor of Dharamshala."	2,00,000/-	SDO (C), Kalanwali.
314	U.O.No.CMH-1 GA/2018/327 dt.08.01.2019	Dharamshala Dhanak (Regn. No. 1245), Chaudi Gali, Ward No. 7, Mandi Kalanwali, Distt. Sirsa. "For construction of first floor of Dharamshala."	2,00,000/-	SDO (C), Kalanwali.
315	U.O.No.CMH-1 GA/2018/313 dt.08.01.2019	Sant Kabir Ji Yuva Sangthan (Regn. No. 02511), Kabir Nagar, Ward No. 12, Charkhi Dadri. "For Repair of Dharamshala."	2,00,000/-	SDO (C), Charkhi Dadri.
316	U.O.No.CMH-1 GA/2018/334 dt.08.01.2019	Slum Jagriti Samiti (Regn. No. 00164), Vill. Patikara, P.O. Naranul, Distt. Mahendergarh. "For free distribution of Blankets & Sewing Machines to poor women, Stationary to poor students."	2,00,000/-	SDO (C), Narnaul.
317	U.O.No.CMH-1 GA/2018/334 dt.08.01.2019	Nar Sewa-Narayan Samiti (Regn. No. 00310), Baas Satnali, Distt. Mahendergarh. "For construction of Hall for general public use."	2,00,000/-	SDO (C), Mahendergarh.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
318	U.O.No.CMH-1 GA/2018/340	Sant Kabir Sewa Samiti (Regn. No. 24), Dhanak Samaj Haryana, Near Odh Dharamshala, Ratia Road, Tohana, Distt. Fatehabad. "For construction of Rooms & Toilets in Dharamshala."	2,00,000/-	SDO (C), Tohana.
	dt.08.01.2019			
319	U.O.No.CMH-1 GA/2018/340	Dhanak Sabha Fatehabad (Regn. No. 697), Near General Hospital, Fatehabad. "For construction of Hall in Dharamshala."	2,00,000/-	SDO (C), Fatehabad.
	dt.08.01.2019			
320	U.O.No.CMH-1 GA/2018/346	Sant Siromani Kabir Saheb, Dhanak Samaj Welfare Society (Regn. No. 0672), Subhash Nagar, Gurugram. "For Repair and White Wash of Dharamshala."	2,00,000/-	SDO (C), Gurugram.
	dt.08.01.2019			
321	U.O.No.CMH-1 GA/2018/346	Dhanak Samaj Sudhar Samiti (Regn. No. 0041), Khasra No. 2285-86, Near Sheetla Mata Mandir, Gurugram. "For Repair of Toilets, Bathroom and floor of Dharamshala."	2,00,000/-	SDO (C), Gurugram.
	dt.08.01.2019			
322	U.O.No.CMH-1 GA/2018/351	Sant Shiromani Kabir Welfare Society (Regn. No. 02224), Gali No. 5, Dhana Road, Dadri Gate, Bhiwani. "For construction of Bhawan."	2,00,000/-	SDO (C), Bhiwani.
	dt.08.01.2019			
323	U.O.No.CMH-1 GA/2018/351	Shree Tansukh Mahajan Sant Kabir Sewa Samiti (Regn.01723), Seth Tansukh Mahajan Sant Kabir Dharamshala, Vishvakarma Colony, Ward No. 12, Near Girls School, Siwani Mandi, Distt. Bhiwani. "For fitting of Windows and Doors in Dharamshala."	2,00,000/-	SDO (C), Siwani.
	dt.08.01.2019			
324	U.O.No.CMH-1 GA/2018/357	Dhanak Samaj Sabha (Regn. No. 16), Kabir Dharamshala Cheeka, Distt. Kaithal. "For Construction of Hall, Two Toilets & One Bathroom on First Floor of Dharamshala."	2,00,000/-	SDO (C), Guhla.
	dt.08.01.2019			
325	U.O.No.CMH-1 GA/2018/361	Satguru Kabir Samaj Kalyan Samiti (Regn. No. 113), Sant Shiromani Kabir Ashram, Ward No. 25, Sant Kabir Nagar, Sonapat. "For construction of Hall in Kabir Bhawan."	2,00,000/-	SDO (C), Sonapat.
	dt.08.01.2019			
326	U.O.No.CMH-1 GA/2018/361	Sant Kabir Samaj Sewa Samiti (Regn. No.254), Kharkhoda, Distt. Sonapat. "For construction of Bourdary Wall."	2,00,000/-	SDO (C), Kharkhoda.
	dt.08.01.2019			
327	U.O.No.CMH-1 GA/2018/361	Dhanak Samaj Sudhar Siksha Sabha (Regn. No. 161), Thaska Road, Gohana, Distt. Sonapat. "For Construction /Repair of Rooms."	2,00,000/-	SDO (C), Gohana.
	dt.08.01.2019			
328	U.O.No.CMH-1 GA/2018/378	Brahman Samaj Kalyan Sangh (Regn. No. 128), Raipur Rani, Distt. Panchkula. "For Construction of Rooms in Brahman Dharamshala."	2,00,000/-	SDO (C), Panchkula.
	dt.09.01.2019			
329	U.O.No.CMH-1 GA/2018/378	Sh. Chander Pal Anarya S/o Sh. Naresh Kumar, #1423, Dadu Majra Colony, Chandigarh. "For financial assistance to Sh. Chander Pal Anarya for repair of house, being poor."	1,00,000/-	SDO (C), Panchkula.
	dt.09.01.2019			
330	U.O.No.CMH-1 GA/2018/378	Sh. Sandeep Kumar S/o Sh. Prem Chand, VPO Hangola, Raipur Rani, Distt. Panchkula. "For financial assistance to Sh. Sandeep Kumar for Spinal injury treatment, being poor."	50,000/-	SDO (C), Panchkula.
	dt.09.01.2019			

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
331	U.O.No.CMH-1 GA/2018/378	Sh. Davinder Raut S/o Sh. Luchan Raut, #738/B-2, Vishavkarma Colony, Near Hanuman Mandir, Pinjore, Distt. Panchkula. “For financial assistance to Sh. Davinder Raut for Higher Education of his Children, being poor.”	1,00,000/-	SDO (C), Kalka.
	dt.09.01.2019			
332	U.O.No.CMH-1 GA/2018/378	Smt. Usha Rani W/o Sh. Bisa Ram, VPO Pattan, Kalka, Distt. Panchkula. “For financial assistance to Smt. Usha Rani for repair of house, being poor.”	30,000/-	SDO (C), Kalka.
	dt.09.01.2019			
333	U.O.No.CMH-1 GA/2018/378	Sh. Rattan Lal Sharma S/o Sh. Amar Chand, Vill. Manak Tabra, Raipur Rani, Distt. Panchkula. “For financial assistance to Sh. Rattan Lal Sharma for repair of house, being poor.”	1,00,000/-	SDO (C), Panchkula.
	dt.09.01.2019			
334	U.O.No.CMH-1 GA/2018/378	Smt. Sheela W/o Sh. Amit Mishra, #986, Near Gugga Mari, Bharat Nagar, Kalka, Distt. Panchkula. “For financial assistance to Smt. Sheela for repair of house, being poor.”	20,000/-	SDO (C), Kalka.
	dt.09.01.2019			
335	U.O.No.CMH-1 GA/2018/404	Himachal Kalyan Sabha (Regn. No. 1474), Kalka, Distt. Panchkula. “For Mass Marriage of Poor Girls/orphans.”	1,00,000/-	SDO (C), Kalka.
	dt.09.01.2019			
336	U.O.No.CMH-1 GA/2018/404	Valmiki Sabha Pinjore (Regn. No. 68), Valmiki Dharamshala, Saini Mohalla, Pinjore, Distt. Panchkula.	4,00,000/-	SDO (C), Kalka.
	dt.09.01.2019			
		“For Construction of Rooms in Valmiki Dharamshala.”		
337	U.O.No.CMH-1 GA/2018/404	Kumaon Sabha (Regn. No. 2316),#242A, Housing Board Colony, Kalka, Distt. Panchkula. “For Construction of Rooms in Man Sarovar Mahadev Dharamshala.”	1,00,000/-	SDO (C), Kalka.
	dt.09.01.2019			
338	U.O.No.CMH-1 GA/2018/404	Shri Shri Shiv Lottian Parbandhak Committee (Regn. No.HR-001-2012-00020), #1308, B-2, Main Bazar, Pinjore, Distt. Panchkula. “For purchase of Furniture, Library Books for Ashram.”	50,000/-	SDO (C), Kalka.
	dt.09.01.2019			
339	U.O.No.CMH-1 GA/2018/404	Shri Sanatan Dharam Sabha Khera Mandir (Regn. No. HR-001-2013-00116), Shiv Colony, Bitna Road, Pinjore, Distt. Panchkula. “For construction of Rooms in Sanatan Dharam Dharamshala.”	1,00,000/-	SDO (C), Kalka.
	dt.09.01.2019			
340	U.O.No.CMH-1 GA/2018/404	Anti Corruption & Crime Investigation (Regn. No. 00078), Plot No. 218/B-2, Dharampur Colony, Pinjore, Distt. Panchkula. “For Mass Marriage of Poor Girls/orphans & free distribution of Sewing Machines to needy women.”	4,90,000/-	SDO (C), Kalka.
	dt.09.01.2019			
341	U.O.No.CMH-1 GA/2018/404	Sh. Mukesh Kumar S/o Sh. Rajan Kumar, #124D, Railway Colony, Kalka, Distt. Panchkula. “Financial assistance to Sh. Mukesh Kumar for repair of repair of house, being poor.”	80,000/-	SDO (C), Kalka.
	dt.09.01.2019			
342	U.O.No.CMH-1 GA/2018/404	Sh. Sohan Lal S/o Sh. Darshan Lal, #1892/B2, Chonna Chowk, Pinjore, Distt. Panchkula. “Financial assistance to Sh. Sohan Lal for repair of repair of house, being poor.”	20,000/-	SDO (C), Kalka.
	dt.09.01.2019			
343	U.O.No.CMH-1 GA/2018/417	Smt. Bala W/o Late Sh. Rajesh, Vill. Kharagwas, Tehsil & Distt. Rewari. “For financial assistance to Smt. Bala to compensate the death of her husband	5,00,000/-	SDO (C), Rewari.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.10.01.2019	due to electrocution and for education of her children.”		
344	U.O.No.CMH-1 GA/2018/421	Mukti Dham Aashram & Gaushala, Punhana, Distt. Nuh. “For construcion of Cow Shed and purchase of Fodder for Cows.”	3,00,000/-	SDO (C), Punhana.
	dt.10.01.2019			
345	U.O.No.CMH-1 GA/2018/421	Patarkar Welfare Samiti (Regd.), Near Punjabi Colony, W. No. 13, Punhana. Distt. Nuh. “For purchase of Furniture, Video Camera and Photo Camera with stand Lighting. “	4,00,000/-	SDO (C), Punhana.
	dt.10.01.2019			
346	U.O.No.CMH-1 GA/2018/421	Shri Tula Ram Geeta Vidya Mandir Sen. Sec. School, Pinangwan, Distt. Nuh. “For construction of Boundary Wall and Room of the School.”	5,31,000/-	SDO (C), Punhana.
	dt.10.01.2019			
347	U.O.No.CMH-1 GA/2018/421	Bhagwan Parshuram Aadi Gorh Brahmin Samaj (Regn. No. HR-654/2017-01171), Punhana, Distt. Nuh. “For construction of Room for general public use.”	5,00,000/-	SDO (C), Punhana.
	dt.10.01.2019			
348	U.O.No.CMH-1 GA/2018/421	Sh. Phool Chand S/o Sh. Chhirarmal, W. No. 5, Sharrafa Bazar, Punhana, Distt. Nuh. “For financial assistance to Sh. Phool Chand to compensate the loss due to death of his son due to electrocution.”	2,00,000/-	SDO (C), Punhana.
	dt.10.01.2019			
349	U.O.No.CMH-1 GA/2018/421	Lakshya Enterprises, New Anaj Mandi, Punhana, Distt. Nuh. “For construction of Room for general public use.”	3,00,000/-	SDO (C), Punhana.
	dt.10.01.2019			
350	U.O.No.CMH-1 GA/2018/421	Sh. Mehboob S/o Sh. Nazira, Vill. Bisru, Tehsil Punhana, Distt. Nuh. “For financial assistance to Sh. Mehboob to compensate the loss due to death of Pet Animals in fire.”	2,00,000/-	SDO (C), Punhana.
	dt.10.01.2019			
351	U.O.No.CMH-1 GA/2018/421	Mufeed Pehlwaan Akhara, Bisru, Tehsil Punhana, Distt. Nuh. “For construction of Boundary Wall.”	3,00,000/-	SDO (C), Punhana.
	dt.10.01.2019			
352	U.O.No.CMH-1 GA/2018/432	K.C.M. World School, Bhamrola Jogi, Near Tikri Brahmin, Distt. Palwal. “For purchase of Sports Equipments for Shool.”	4,00,000/-	SDO (C), Hathin.
	dt.10.01.2019			
353	U.O.No.CMH-1 GA/2018/397	Jadon se Judo (Regd.), Zirakpur, SAS Nagar, Mohali, Punjab. “For free distribution of Sewing Machines among poor women.”	1,00,000/-	Under Secretary (CM Cell-II).
	dt.09.01.2019			
354	U.O.No.CMH-1 GA/2018/400	Indian Aspirants Association (Regd.), Pragati Vihar, Stadium Road, Alipur, New Delhi. “For purchase of medicines for free distribution among poor people.”	5,00,000/-	Under Secretary (CM Cell-II).
	dt.09.01.2019			
355	U.O.No.CMH-1 GA/2018/400	Sh. Dhan Prasad S/o Sh. Gokul Singh, C-6/6060, Vasant Kunj, South West Delhi-110070. “For financial assistance to Sh. Dhan Prasad for repair of house, being poor.”	50,000/-	Under Secretary (CM Cell-II).
	dt.09.01.2019			
356	U.O.No.CMH-1 GA/2018/476	Guru Dwara Guru Singh Sabha (Regn. No. 172), Hallu Mohalla, Bhiwani. “For construction of Hall/ Room in Dharamshala.”	1,00,000/-	SDO (C), Bhiwani.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.11.01.2019			
357	U.O.No.CMH-1 GA/2018/476	Gurudwara Shri Guru Singh Sabha (Regd.), Ghanta Ghar, Bhiwani. "For reconstruction of Floor with tiles in Gurudwara Community Centre."	2,00,000/-	SDO (C), Bhiwani.
	dt.11.01.2019			
358	U.O.No.CMH-1 GA/2018/476	Tayian Pana Sewa Samiti (Regd.), Fancy Chowk, Bhiwani. "For construction of Hall/ Room."	2,00,000/-	SDO (C), Bhiwani.
	dt.11.01.2019			
359	U.O.No.CMH-1 GA/2018/476	Sanskritik Manch (Regn. No. 00680), #430, Sector-13 HUDA, Bhiwani. "For construction of Sanskritik Sadan Bhawan / Repair of Sabhagar."	1,00,000/-	SDO (C), Bhiwani.
	dt.11.01.2019			
360	U.O.No.CMH-1 GA/2018/476	Valmiki Ambedkar Jan Kalyan Trust (Regn. No. 4935), Hanuman Gate, Valmiki Nagar, Bhiwani. "For construction of Valmiki Dharamshala (Chaupal)."	2,00,000/-	SDO (C), Bhiwani.
	dt.11.01.2019			
361	U.O.No.CMH-1 GA/2018/476	Executive Engineer, Panchayati Raj, Bhiwani. "For construction of four Rajput Chupals indifferent areas of Bhiwani (1. Virwan Pana, 2. Narsan Pana, 3. Prithan Pana, 4. Rajan Pana)."	10,00,000/-	SDO (C), Bhiwani.
	dt.11.01.2019			
362	U.O.No.CMH-1 GA/2018/476	Patel Gurjar Mahasabha Bhiwani (Regn. No. 01755), Gurjar Dharamshala, Near Bawari Gate, Bhiwani. "For construction of Hall/ Room."	2,00,000/-	SDO (C), Bhiwani.
	dt.11.01.2019			
363	U.O.No.CMH-1 GA/2018/476	Shri Aggarsain Turst Bhiwani (Regn. No. 2585), Tayal Complex, Circular Road, Bhiwani. "For construction of Hall/ Room."	7,00,000/-	SDO (C), Bhiwani.
	dt.11.01.2019			
364	U.O.No.CMH-1 GA/2018/476	Bar Association Tosham (Regd.), Distt. Bhiwani. "For construction of Library."	2,00,000/-	SDO (C), Tosham.
	dt.11.01.2019			
365	U.O.No.CMH-1 GA/2018/476	Smt. Bala Devi W/o Late Sh. Maha Singh, Vill. Sai, Distt. Bhiwani. "Financial assistance to Smt. Bala Devi for repair of house, being poor."	2,00,000/-	SDO (C), Bhiwani.
	dt.11.01.2019			
366	U.O.No.CMH-1 GA/2018/476	Sh. Jagdish S/o Sh. Puran, Vill. Dhana Ladanpur, Distt. Bhiwani. "Financial assistance to Sh. Jagdish for repair of house, being poor."	1,00,000/-	SDO (C), Bhiwani.
	dt.11.01.2019			
367	U.O.No.CMH-1 GA/2018/476	Sh. Suresh Kumar S/o Sh. Bullar Mall, Gali No. 2, Mehtab Das Ki Dhani, Haluwas Gate, Bhiwani. "Financial assistance to Sh. Suresh Kumar for his paralysis treatment, being poor."	2,00,000/-	SDO (C), Bhiwani.
	dt.11.01.2019			
368	U.O.No.CMH-1 GA/2018/476	Sh. Rajesh Kumar S/o Sh. Prithvi Singh, Gali No. 2, Mehtab Das Ki Dhani, Haluwas Gate, Bhiwani. "Financial assistance to Sh. Rajesh Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Bhiwani.
	dt.11.01.2019			
369	U.O.No.CMH-1 GA/2018/494	Sh. Sagar S/o Sh. Vikram Singh, VPO Kalam pura, Distt. Karnal. "For financial assistance to Sh. Sagar for his injury treatment (injured in a road accident on	1,00,000/-	SDO (C), Karnal.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.11.01.2019	30.08.2018), being poor.”		
370	U.O.No.CMH-1 GA/2018/494	Sh. Tejpal S/o Late Sh. Deva Singh, VPO Staundi, Tehsil Gharaunda, Distt. Karnal. “For financial assistance to Sh. Tejpal to compensate the death of his son (drowned in canal).”	1,00,000/-	SDO (C), Karnal.
	dt.11.01.2019			
371	U.O.No.CMH-1 GA/2018/494	Smt. Kanta W/o Late Sh. Salinder, Ward No. 6, VPO Nissing, Distt. Karnal. “For financial assistance to Smt. Kanta for repair of house, being poor.”	50,000/-	SDO (C), Karnal.
	dt.11.01.2019			
372	U.O.No.CMH-1 GA/2018/512	Shri Ramkrishan Sankirtan Mandal Shivpuri (Regd.), Arjun Gate, Karnal. “For Purchase of Funeral Van.”	11,00,000/-	SDO (C), Karnal.
	dt.11.01.2019			
373	U.O.No.CMH-1 GA/2018/500	Swami Gur Charan Dass Sanatan Dharam Samiti (Regn. No. 690), Ward No. 2, Gohana, Distt. Sonapat. “For construction of Sheds in Sanatan Dharam Mandir premises for general public use.”	5,00,000/-	SDO (C), Gohana.
	dt.11.01.2019			
374	U.O.No.CMH-1 GA/2018/675	Rajyoga Education & Research Foundation (Regd.), Vill. Nangal Khurd, Block Murthal, Distt. Sonapat. “For completion of Dadi Janki Auditorium and other Seminar Halls attached with Auditorium.”	21,00,000/-	SDO (C), Sonapat.
	dt.17.01.2019			
375	U.O.No.CMH-1 GA/2018/504	Sh. Mahender Kumar Mangla S/o Sh. Chand Kishore Mangla, Ward No. 17, Tali Mandi, Pipal Wali Gali, Hodal, Distt. Palwal. “For financial assistance to Sh. Mahender Kumar Mangla for treatment of his wife for Bone Marrow Transplantation.”	5,00,000/-	SDO (C), Hodal.
	dt.11.01.2019			
376	U.O.No.CMH-1 GA/2018/508	District Bar Association (Regd.), District Court, Rewari. “For Extension of Computerized Library / Repair of Boundary Wall of Judicial Complex.”	21,00,000/-	SDO (C), Rewari.
	dt.11.01.2019			
377	U.O.No.CMH-1 GA/2018/516	Smt. Sudesh Urf Mukesh W/o Sh. Ramchander urf Ramu, Vill. Dundwa, Tehsil Kalayat, Distt. Kaithal. “For financial assistance to Smt. Sudesh Urf Mukesh for repair of house, being poor.”	50,000/-	SDO (C), Kalayat.
	dt.11.01.2019			
378	U.O.No.CMH-1 GA/2018/520	Gurudwara Singh Sabha Model Town (Regn. No. 02429), #138, Model Town, Rohtak. “For completion of Hall for general public use.”	5,00,000/-	SDO (C), Rohtak.
	dt.11.01.2019			
379	U.O.No.CMH-1 GA/2018/520	Gurudwara Guru Nanak Darbar (Regn. No. 103), Shivaji Colony, Rohtak. “For completion of Community Hall for general public use.”	5,00,000/-	SDO (C), Rohtak.
	dt.11.01.2019			
380	U.O.No.CMH-1 GA/2018/520	Haryana State Throwball Association (Regn. No. 75), #121, Old H. B. Colony, Rohtak. “For Organizing Throwball Championship and development of Throwball Game.”	5,00,000/-	SDO (C), Rohtak.
	dt.11.01.2019			
381	U.O.No.CMH-1 GA/2018/520	Sati Bhai Sai Dass Sewa Dal (Regd.), Gohana Road, Near Shamshan Bhumi, Rohtak. “For completion of Dispensary Building.”	11,00,000/-	SDO (C), Rohtak.
	dt.11.01.2019			
382	U.O.No.CMH-1 GA/2018/605	Smt. Beena W/o Late Sh. Rajesh Pal, Vill. Dayalpur, Ballabgarh, Distt. Faridabad. “For financial assistance to Smt. Beena for education of her	1,00,000/-	SDO (C), Ballabgarh.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.16.01.2019	children, being poor.”		
383	U.O.No.CMH-1 GA/2018/605	Yash Education Foundation (Regd.), Panhera Khurd, Ballabgarh, Faridabad. “For purchase of Library books and Lab Equipments.”	2,50,000/-	SDO (C), Ballabgarh.
	dt.16.01.2019			
384	U.O.No.CMH-1 GA/2018/605	Brahaman Sabha (Regn. No. 1817), Vill. Fatehpur Billouch, Ballabgarh, Distt. Faridabad. “For purchase of Furniture for general public use.”	1,00,000/-	SDO (C), Ballabgarh.
	dt.16.01.2019			
385	U.O.No.CMH-1 GA/2018/605	Tarkeebein (Regn. No. 3163), Tarkeebein Entertainments, B-61, Ashoka Enclave Part-II, Sector 37, Faridabad. “For purchase of books for free distribution and skill training to poor students.”	2,50,000/-	SDO (C), Badkhal.
	dt.16.01.2019			
386	U.O.No.CMH-1 GA/2018/605	Kaushik Education Society (Regn. No. 3050), Vill. Adrola, Tehsil Ballabgarh, Distt. Faridabad. “For purchase of Library Books and Lab Equipments.”	2,50,000/-	SDO (C), Ballabgarh.
	dt.16.01.2019			
387	U.O.No.CMH-1 GA/2018/605	Vishawatma Education Society (Regd.), Vishawatma Public School, Dabua Colony, Faridabad. “For purchase of Lab Equipments and Library Books & Furniture.”	2,50,000/-	SDO (C), Badkhal.
	dt.16.01.2019			
388	U.O.No.CMH-1 GA/2018/605	Rahul Education Society (Regd.), Rajiv Colony, Sector 56, Ballabgarh, Distt. Faridabad. “For purchase of Lab Equipments and Furniture.”	2,50,000/-	SDO (C), Ballabgarh.
	dt.16.01.2019			
389	U.O.No.CMH-1 GA/2018/616	Green Field Mahila Vikas Samiti (Regn. No. 01329), A-2388, Green Field Colony, Faridabad. “For organizing mass marriages of Poor Girls.”	3,50,000/-	SDO (C), Badkhal.
	dt.16.01.2019			
390	U.O.No.CMH-1 GA/2018/616	Shree Vridhawas Society (Regn. No. 203), Vill. Sikri, Ballabgarh, Distt. Faridabad. “For purchase of Blanket for free distribution among poor old people ”	50,000/-	SDO (C), Ballabgarh.
	dt.16.01.2019			
391	U.O.No.CMH-1 GA/2018/616	Durga Puja & Cultural Association (Regn. No. 00384), B-13, Asoka Enclave-II, Sector 37, Faridabad. “For organizing Cultural Activities ”	50,000/-	SDO (C), Badkhal.
	dt.16.01.2019			
392	U.O.No.CMH-1 GA/2018/616	Smt. Rekha W/o Sh. Rajender, H. No. 2075, Gali No. 1, Adarsh Nagar, Near Chhaju Ram School, Ballabgarh, Distt. Faridabad. “For financial	1,00,000/-	SDO (C), Ballabgarh.
	dt.16.01.2019			
393	U.O.No.CMH-1 GA/2018/616	Karam Sarthi Trust (Regn. No. 8811), B-78, Ground Floor, Ashoka Enclave Part-2, Sector 37, Faridabad. “For organizing free Medical Camp, purchase of	6,00,000/-	SDO (C), Badkhal.
	dt.16.01.2019			
394	U.O.No.CMH-1 GA/2018/616	Shiv Football Club Atali (Regn. No. 135), Vill. Atali, Ballabgarh, Distt. Faridabad. “For purchase of Sports Equipments of youth ”	51,000/-	SDO (C), Ballabgarh.
	dt.16.01.2019			
395	U.O.No.CMH-1 GA/2018/626	Yuva Jan Kalyan Avem Khel Vikas Samiti (Regn. No. 1638), Baghola, Tehsil & Distt. Palwal. “For purchase of Sports & Gvm Equipment for youths.”	2,50,000/-	SDO (C), Palwal.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.16.01.2019			
396	U.O.No.CMH-1 GA/2018/626	Tulsi Ram Akhada Khajurkha (Vill. 01351), Vill. Khajurka, P.O. Alawalpur, Tehsil & Distt. Palwal. "For purchase of Sports Equipment for youths."	1,00,000/-	SDO (C), Palwal.
	dt.16.01.2019			
397	U.O.No.CMH-1 GA/2018/626	Duli Chand Shiksha Samiti (Regn. No. 2044), DC Memorial Public School, Katesra, Distt. Palwal. "For purchase of Library Books."	50,000/-	SDO (C), Palwal.
	dt.16.01.2019			
398	U.O.No.CMH-1 GA/2018/626	Raghu Basant Sewa Trust (Regd.), Vill. Kushak, Distt. Palwal. "For construction of Community Hall."	1,00,000/-	SDO (C), Palwal.
	dt.16.01.2019			
399	U.O.No.CMH-1 GA/2018/633	Guru Faqir Sahaj Jain Charitable Trust (Regn. No. 3631), Charitable Eye & General Hospital, Jain Samadhi, Near Canal, Tohana, Distt. Fatehabad. "For construction of Building."	21,00,000/-	SDO (C), Tohana.
	dt.16.01.2019			
400	U.O.No.CMH-1 GA/2018/633	Bhagwan Valmiki Sewa Samiti (Regn. No. 142), Chaukhandi Mohalla, Tohana, Distt. Fatehabad. "For construction of Building."	8,00,000/-	SDO (C), Tohana.
	dt.16.01.2019			
401	U.O.No.CMH-1 GA/2018/633	Shri Guru Ravidas Wani Parchar Mandal (Regn. No. 720), Dr. Ambedkar Chowk, Tohana, Distt. Fatehabad. "For construction of Building."	25,00,000/-	SDO (C), Tohana.
	dt.16.01.2019			
402	U.O.No.CMH-1 GA/2018/633	Sant Shree Sain Samaj Sewa Sanstha (Regn. No. 100), 15/199, Bhuna Road, Tohana, Distt. Fatehabad. "For construction of Building."	15,00,000/-	SDO (C), Tohana.
	dt.16.01.2019			
403	U.O.No.CMH-1 GA/2018/814	Shri Krishan Guashala (Regn. No. 125), Tohana, Distt. Fatehabad. "For construction of Cow Shed and earth filling."	10,00,000/-	SDO (C), Tohana.
	dt.25.01.2019			
404	U.O.No.CMH-1 GA/2018/640	Vaish Samaj (Regd.), Vaish Samaj Dharamshala, Sector 4, Gurugram. "For establishment of Charitable Dispensary, Diagnostic Centre and Dental Centre for free service to poor people."	11,00,000/-	SDO (C), Gurugram.
	dt.16.01.2019			
405	U.O.No.CMH-1 GA/2018/640	Rotary Club (Regn. No. 15251), #730, Sector 15, Part-II, Gurugram. "For establishment of Thalassemia Centre in the Blood Bank for free service to poor people."	11,00,000/-	SDO (C), Gurugram.
	dt.16.01.2019			
406	U.O.No.CMH-1 GA/2018/640	Arya Samaj, Arjun Nagar, Gurugram. "For free distribution of Clothes, Medicines to poor people and repair of premises of Arya Samaj."	5,00,000/-	SDO (C), Gurugram.
	dt.16.01.2019			
407	U.O.No.CMH-1 GA/2018/640	Arya Samaj, Sector 15, Part-II, Patel Nagar, Gurugram. "For free distribution of Blankets, Clothes and Medicines to poor people."	2,50,000/-	SDO (C), Gurugram.
	dt.16.01.2019			
408	U.O.No.CMH-1 GA/2018/640	Radiance World Foundation (Regn. No. 3957), #6, Opp. Vedic Hospital, Dagar Market, Near Umang Bhardwai Chowk, Pataudi Road, Gurugram. "For	2,50,000/-	SDO (C), Gurugram.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.16.01.2019	free distribution of Uniforms, Stationary and other Study Material and free education to poor children.”		
409	U.O.No.CMH-1 GA/2018/640	Rastrahit Sewa Samiti (Regn. No. HR018-2017-03121), #371, Sector 14, Gurugram. “For free distribution of Uniforms, Stationary, medicines and free education to children of labourers and rickshaw pullers in the area.”	2,00,000/-	SDO (C), Gurugram.
	dt.16.01.2019			
410	U.O.No.CMH-1 GA/2018/650	Chandigarh Volleyball Association (Regd.), #2245, Sector 15C, Chandigarh. “For organizing Sports Events/ Championships.”	5,00,000/-	SDO (C), Panchkula.
	dt.16.01.2019			
411	U.O.No.CMH-1 GA/2018/746	Ramgarhia Sabha (Regn. No. 2074), Kirti Nagar, Kurukshetra. “For construction of Big Hall and purchase of Furniture.”	5,00,000/-	SDO (C), Thanesar.
	dt.23.01.2019			
412	U.O.No.CMH-1 GA/2018/746	Vishavkarma Panchal Smaj Sudhar Sabha (Regn. No. 765), Vishavkarma Road, Professor Colony, Thanesar, Kurukshetra. “For construction of Hall and Library.”	5,00,000/-	SDO (C), Thanesar.
	dt.23.01.2019			
413	U.O.No.CMH-1 GA/2018/746	Saudagar Urf Sorgir Samajik avm Shiksha Samiti (Regn. No. 22), #12/102, Dhobi Mohalla, Near Shekh Chilli Makbara, Thanesar, Kurukshetra. “For construction of Library, Toilets and purchase of Furniture for Class Rooms.”	5,00,000/-	SDO (C), Thanesar.
	dt.23.01.2019			
414	U.O.No.CMH-1 GA/2018/752	Haryana Pal (Gadria) Samaj (Regn. No. 24), Pal Dharamshala, Opposit Sannhit Sarovar, Kurukshetra. “For construction of Big Hall and Toilets.”	5,00,000/-	SDO (C), Thanesar.
	dt.23.01.2019			
415	U.O.No.CMH-1 GA/2018/752	The Jogi Samaj Sabha (Regn. No. 00439), Near Sannhit Sarovar, Kurukshetra. “For construction of Toilets and purchase of Furniture.”	5,00,000/-	SDO (C), Thanesar.
	dt.23.01.2019			
416	U.O.No.CMH-1 GA/2018/752	Akhil Bhartiya Brahm Bhat Sabha (Regn. No. 1212), Bye Pass Road, Opp. Civil Hospital. Kurukshetra. “For construction of Rooms and Bathrooms.”	5,00,000/-	SDO (C), Thanesar.
	dt.23.01.2019			
417	U.O.No.CMH-1 GA/2018/752	Vishwakarma Dhiman Sabha (Regn. No. 01628), Vill. Raogarh, P.O. Jyotisar, Pehowa Road, Kurukshetra. “For construction of Sewing-Embroidery Centre.”	5,00,000/-	SDO (C), Thanesar.
	dt.23.01.2019			
418	U.O.No.CMH-1 GA/2018/752	Haryana Bairagi Maha Sabha Kurukshetra (Regn. No. 00317), Bairagi Dharamshala, Near Neel Kanth Yatri Niwas, Kurukshetra. “For construction of Big Hall and purchase of Furniture.”	5,00,000/-	SDO (C), Thanesar.
	dt.23.01.2019			
419	U.O.No.CMH-1 GA/2018/794	Jangra Brahman Sabha (Regn. No. 159), Jangra Brahman Dharamshala, Near Chhota Railway Station, Thanesar, Kurukshetra. “For construction of Hall and toilets.”	5,00,000/-	SDO (C), Thanesar.
	dt.25.01.2019			
420	U.O.No.CMH-1 GA/2018/779	Executive Engineer, Panchayati Raj, Karnal. “For completion of Dr. Mangal Sain Auditorium at Karnal.”	1,00,00,000/-	SDO (C), Karnal.
	dt.24.01.2019			
421	U.O.No.CMH-1 GA/2018/784	Shaheed Bhagat Singh Jan Kalyan Trust (Regn. No. 769), Siwan, Main Raod, Siwan, Distt. Kaithal. “For organizing Cricket Tournaments. Purchasing of	11,00,000/-	SDO (C), Kaithal.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.25.01.2019	Cricket Kits for youth.”		
422	U.O.No.CMH-1 GA/2018/784	Baba Naga Ji Education Society (Regn. No. HR/005/2016/01289), Firojpur Road, Siwan, Distt. Kaithal. “For free distribution of Sewing Machines to Poor girls and tricycles to Divyangs.”	11,00,000/-	SDO (C), Kaithal.
	dt.25.01.2019			
423	U.O.No.CMH-1 GA/2018/784	Government Primary School, Dera Partap Singh (Kallar Majra), Tehsil Guhla, Distt. Kaithal. For providing dual Desks, CPU with 5 Monitor Set, Projector, Library Books & Stand and Blackboard to students.”	3,50,000/-	SDO (C), Guhla.
	dt.25.01.2019			
424	U.O.No.CMH-1 GA/2018/784	Haryana Ball Badminton Association (Regd.) Chahal Travels Chotu Ram Chowk, Kaithal. “For organizing Tournaments, Sports Events and Providing Gym Equipments to Youth.”	7,00,000/-	SDO (C), Kaithal.
	dt.25.01.2019			
425	U.O.No.CMH-1 GA/2018/784	Gaushala Sewa Samiti (Regn. No. KTL-00482), Siwan, Distt. Kaithal. “For purchase of Fodder for cows.”	1,50,000/-	SDO (C), Kaithal.
	dt.25.01.2019			
426	U.O.No.CMH-1 GA/2018/784	Shaheed Bhagat Singh Yuva Vikas Mandal (Regn. No. KTL/165), Vill. Cheeka, Distt. Kaithal. “For free distribution of Uniforms, Stationary and Sports Equipment to needy students.”	10,00,000/-	SDO (C), Guhla.
	dt.25.01.2019			
427	U.O.No.CMH-1 GA/2018/809	Shree Haryana Pinjrapol Gaushala (Regn. No. 705), Gaukaran Tirath, Rohtak. “For construction of Cow Shed.”	21,00,000/-	SDO (C), Rohtak.
	dt.25.01.2019			
428	U.O.No.CMH-1 GA/2018/826	Smt. Saroj Kumari W/o Late Sh. Ravinder Kunar, VPO Sadat Nagar, Block Nahar, Distt. Rewari. “For financial assistance to Smt. Saroj Kumari to compensate the loss of death of her husband due to drowning in village pond.”	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
429	U.O.No.CMH-1 GA/2018/826	Smt. Suman Devi W/o Late Sh. Anil Kumar, VPO Nahar, Block Nahar, Distt. Rewari. “For financial assistance to Smt. Suman Devi for her cancer treatment, being poor.”	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
430	U.O.No.CMH-1 GA/2018/826	Sh. Satish Kumar S/o Sh. Chander Singh, VPO Bass Rattanthar, Block Nahar, Distt. Rewari. “For financial assistance to Sh. Satish Kumar to compensate the death of his son due to electrocution.	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
431	U.O.No.CMH-1 GA/2018/826	Smt. Manjeet W/o Late Sh. Amit Kumar, VPO Mandola, Block Dahina, Distt. Rewari. “For financial assistance to Smt. Manjeet for the treatment of her son for diabetes, being poor.”	1,00,000/-	SDO (C), Rewari.
	dt.28.01.2019			
432	U.O.No.CMH-1 GA/2018/826	Smt. Santosh Sharma W/o Late Sh. Kuldeep Sharma, VPO Batori, Block Dahina, Distt. Rewari. “For financial assistance to Smt. Santosh Sharma to compensate the death of her husband due to Heart Attack.”	1,00,000/-	SDO (C), Rewari.
	dt.28.01.2019			
433	U.O.No.CMH-1 GA/2018/826	Smt. Bhateri Devi W/o Late Sh. Rajpal, VPO Khera Alampur, Block Jatusana, Distt. Rewari. “For financial assistance to Smt. Bhateri Devi for repair of house, being poor.”	1,00,000/-	SDO (C), Rewari.
	dt.28.01.2019			
434	U.O.No.CMH-1 GA/2018/826	Sh. Bijay Singh S/o Sh. Rameshwar Dayal, VPO Mohdinpur, Block Jatusana, Distt. Rewari. “For financial assistance to Sh. Vijav Singh for the	1,00,000/-	SDO (C), Rewari.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.28.01.2019	treatment of his son for kidney, being poor.”		
435	U.O.No.CMH-1 GA/2018/826	Sh. Birender Singh S/o Sh. Sumer Singh, VPO Chhawwa, Block Nahar, Distt. Rewari. “For financial assistance to Sh. Birender Singh to compensate the death of his son & daughter-in-law in road accident.”	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
436	U.O.No.CMH-1 GA/2018/826	Sh. Inder Singh S/o Sh. Ratiram, VPO Lisan, Block Dahina, Distt. Rewari. “For financial assistance to Sh. Inder Singh for his backbone injury treatment, being poor.”	50,000/-	SDO (C), Rewari.
	dt.28.01.2019			
437	U.O.No.CMH-1 GA/2018/841	Sh. Rajesh Kumar S/o Sh. Jagdish, VPO Bhakli, Block Nahar, Distt. Rewari. “Financial assistance to Sh. Rajesh Kumar to compensate the loss due to fire in his grocery store.”	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
438	U.O.No.CMH-1 GA/2018/841	Smt. Santosh Sharma W/o Late Sh. Gheshu Ram, H. No. 556, Salhawas Road, Railway Station Kosli, Tehsil Kosli, Block Nahar, Distt. Rewari. “Financial assistance to Smt. Santosh Sharma for her cancer treatment, being poor.”	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
439	U.O.No.CMH-1 GA/2018/841	Sh. Monu Nath S/o Sh. Chandgi Nath, VPO Jatusana, Block Jatusana, Distt. Rewari. “Financial assistance to Sh. Monu Nath to compensate the loss due to fire in his Musical instrument shop.”	50,000/-	SDO (C), Rewari.
	dt.28.01.2019			
440	U.O.No.CMH-1 GA/2018/841	Smt. Meena Devi W/o Late Sh. Satyanarain, VPO Gugodh, Block Dahina, Distt. Rewari. “Financial assistance to Smt. Meena Devi for higher education of her son, being poor.”	50,000/-	SDO (C), Kosli.
	dt.28.01.2019			
441	U.O.No.CMH-1 GA/2018/841	Sh. Bajrang Lal Soni S/o Sh. Parbhati Lal, VPO Gugodh, Block Dahina, Distt. Rewari. “Financial assistance to Sh. Bajrang Lal Soni for repair of house, being poor.”	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
442	U.O.No.CMH-1 GA/2018/841	Sh. Suresh Kumar S/o Sh. Paltu Ram, Nathera Road, Shiv Colony, Rly. Station Kosli, Distt. Rewari. “Financial assistance to Sh. Suresh Kumar for repair of house, being poor.”	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
443	U.O.No.CMH-1 GA/2018/841	Smt. Rajbala W/o Late Sh. Sher Singh, Shiv Colony, Rly Station Kosli, Distt. Rewari. “For financial assistance to Smt. Rajbala for repair of house, being poor.”	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
444	U.O.No.CMH-1 GA/2018/841	Sh. Ramavtar S/o Sh. Harnarayan, VPO Nayagaon, Block Nahar, Distt. Rewari. “Financial assistance to Sh. Ramavtar for repair of house, being poor.”	50,000/-	SDO (C), Rewari.
	dt.28.01.2019			
445	U.O.No.CMH-1 GA/2018/841	Smt. Anita W/o Sh. Praveen Kumar, VPO Nangal Pathani, Block Jatusna, Distt. Rewari. “Financial assistance to Smt. Anita for her cancer treatment, being poor.”	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
446	U.O.No.CMH-1 GA/2018/854	Smt. Rekha Devi W/o Late Sh. Sudhir, VPO Sadat Nagar, Block Nahar, Distt. Rewari. “Financial assistance to Smt. Rekha Devi for repair of house, being poor.”	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
447	U.O.No.CMH-1 GA/2018/854	Sh. Dayachand S/o Sh. Fakir Chnad, Garib Nagar Mohalla, Vill. Kosli, Distt. Rewari. “Financial assistance to Sh. Dava Chand for repair of house.	50,000/-	SDO (C), Rewari.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.28.01.2019	being poor.”		
448	U.O.No.CMH-1 GA/2018/854	Smt. Saraswati W/o Late Sh. Nehal Singh, Sadar Gali Mohalla, VPO Kosli, Distt. Rewari. “Financial assistance to Smt. Saraswati for repair of house, being poor.”	50,000/-	SDO (C), Kosli.
	dt.28.01.2019			
449	U.O.No.CMH-1 GA/2018/854	Sh. Dilbag Singh S/o Sh. Telu Ram, Shiv Colony, Rly. Station Kosli, Distt. Rewari. “Financial assistance to Sh. Dilabag Singh for repair of house, being poor.”	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
450	U.O.No.CMH-1 GA/2018/854	Sh. Subhash S/o Sh. Paltu Ram, VPO Bhakli, Block Nahar, Distt. Rewari. “Financial assistance to Sh. Subash for repair of house, being poor.”	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
451	U.O.No.CMH-1 GA/2018/854	Sh. Jitender Kumar S/o Sh. Chhote Lal, Vill. Bathera, PO. Dehlawas Gulabpura, Block Khol, Distt. Rewari. “Financial assistance to Jitender Kumar for treatment of his son injured in accident, being poor.”	50,000/-	SDO (C), Kosli.
	dt.28.01.2019			
452	U.O.No.CMH-1 GA/2018/854	The District Child Welfare Officer, Bal Bhawan, Rewari, Distt. Rewari. “For organizing cultural activities.”	50,000/-	SDO (C), Rewari.
	dt.28.01.2019			
453	U.O.No.CMH-1 GA/2018/854	The Yuva Pragati Mandal (Regn. No. 1094), Vill. Sudharana, Block Nahar, Distt. Rewari. “For purchase of Sports Equipments for youth.”	50,000/-	SDO (C), Kosli.
	dt.28.01.2019			
454	U.O.No.CMH-1 GA/2018/854	Smt. Anita Yadav W/o Late Sh. Jang Bahadur, VPO Kosli, Block Nahar, Distt. Rewari. “Financial assistance to Smt. Anita Yadav for repair of house, being poor.”	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
455	U.O.No.CMH-1 GA/2018/854	Smt. Maya Devi W/o Late Sh. Babru Bhan, VPO Kosli, Block Nahar, Distt. Rewari. “Financial assistance to Smt. Maya Devi for repair of house, being poor.”	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
456	U.O.No.CMH-1 GA/2018/868	Sh. Narain Singh S/o Late Sh. Sardar Singh, VPO Nehrugarh, Block Nahar, Distt. Rewari. “Financial assistance to Sh. Narain Singh for his cancer treatment, being poor.”	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
457	U.O.No.CMH-1 GA/2018/868	Sh. Balwant Singh S/o Sh. Dhanna Ram, VPO Darauli, Block Dahina, Distt. Rewari. “Financial assistance to Sh. Balwant Singh for his heart treatment, being poor.”	1,00,000/-	SDO (C), Rewari.
	dt.28.01.2019			
458	U.O.No.CMH-1 GA/2018/868	Smt. Chanderkala W/o Late Sh. Balbir Singh, VPO Sadat Nagar, Block Nahar, Distt. Rewari. “Financial assistance to Smt. Chanderkala for repair of house, being poor.”	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
459	U.O.No.CMH-1 GA/2018/868	Gram Panchayat, Sihas, Block Jatusana, Distt. Rewari. “For purchase of Sports Equipments for youth.”	1,00,000/-	SDO (C), Rewari.
	dt.28.01.2019			
460	U.O.No.CMH-1 GA/2018/868	Gram Panchayat, Nainsukhpura, Block Jatusana, Distt. Rewari. “For purchase of Sports Equipments for youth.”	1,00,000/-	SDO (C), Rewari.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.28.01.2019			
461	U.O.No.CMH-1 GA/2018/868	Sh. Ved Prakash S/o Sh. Roop Ram, VPO Jharauda, Block Nahar, Distt. Rewari. "Financial assistance to Sh. Ved Prakash for his cancer treatment, being poor."	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
462	U.O.No.CMH-1 GA/2018/868	Sh. Sudhir Yadav S/o Sh. Suchet Singh Yadav, VPO Kosli, Block Nahar, Distt. Rewari. "Financial assistance to Sh. Sudhir Yadav for his cancer treatment, being poor."	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
463	U.O.No.CMH-1 GA/2018/868	Smt. Ramdei Devi, W/o Sh. Rajaram, VPO Kosli, Mohalla Mallupura, Block Nahar, Distt. Rewari. "Financial assistance to Smt. Ramdei Devi for her cancer treatment, being poor."	1,00,000/-	SDO (C), Kosli.
	dt.28.01.2019			
464	U.O.No.CMH-1 GA/2018/868	Sh. Babu Lal S/o Sh. Lalchand, VPO Gugodh, Block Nahar, Distt. Rewari. "Financial assistance to Sh. Babu Lal for repair of house, being poor."	50,000/-	SDO (C), Kosli.
	dt.28.01.2019			
465	U.O.No.CMH-1 GA/2018/868	Sh. Roshan Lal S/o Sh. Banwari Lal, VPO Fatehpuri Tappa Dahina, Block Dahina, Distt. Rewari. "Financial assistance to Sh. Roshan Lal for his cancer treatment, being poor."	1,00,000/-	SDO (C), Rewari.
	dt.28.01.2019			
466	U.O.No.CMH-1 GA/2018/952	NIFAA (National Integrated Forum of Artists and Activists), 306, Sector-7, Urban Estate, Kamal. "For Promotion of Indian Art and Culture and Dissemination of message of Bhagwad Gita by organizing Cultural Activities & Exhibitions at Noida-18 Feb to 11 March 2019."	50,00,000/-	SDO (C), Kamal.
	dt.01.02.2019			
467	U.O.No.CMH-1 GA/2018/915	Senior Medical Officer, Civil Hospital, Hansi, Distt. Hisar. "For purchase of Electricity Generator for Hospital."	6,00,000/-	SDO (C), Hansi.
	dt.29.01.2019			
468	U.O.No.CMH-1 GA/2018/915	Saini Samaj Kalyan Nyas (Regn. No. 3117), Saini Dharamshala, Dayal Singh Colony, Hansi, Distt. Hisar	11,00,000/-	SDO (C), Hansi.
	dt.29.01.2019			
		"For completion of Dharamshala."		
469	U.O.No.CMH-1 GA/2018/915	Shri Hawa Singh Guru Sports Trust (Regn. No. 1876), Vill. Umara, Hansi Distt. Hisar. "For construction of Wrestling Stadium in Vill. Umara."	5,00,000/-	SDO (C), Hansi.
	dt.29.01.2019			
470	U.O.No.CMH-1 GA/2018/915	Gram Panchayat, Mirzapur (Pana Maharana), Vill. Mirzapur-I, Distt. Hisar. "For construction of Shahid Hawa Singh Stadium in Vill. Mirzapur."	5,00,000/-	SDO (C), Hisar.
	dt.29.01.2019			
471	U.O.No.CMH-1 GA/2018/915	Gram Panchayat, Vill. Dhandheri, Block Hansi-I, Distt. Hisar. "For construction of Toilets in Panchayat Chaunals."	5,00,000/-	SDO (C), Hisar.
	dt.29.01.2019			
472	U.O.No.CMH-1 GA/2018/924	Baba Mehar Chand Memorial Education & Welfare Society (Regn. No. HR-018-2013-00999), VPO Shernur Tehsil Pataudi Distt. Gurugram "For construction of School in Vill. Shernur."	5,00,000/-	SDO (C), Pataudi.
	dt.29.01.2019			

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
473	U.O.No.CMH-1 GA/2018/928	Vishvakarma Shiksha Avm Kalyan Samiti (HR-013-2013-00334), Vishvakarma Bhawan, Naya Bazar, Bhiwani. For construction of School Building ”	6,00,000/-	SDO (C), Bhiwani.
	dt.29.01.2019			
474	U.O.No.CMH-1 GA/2018/956	Gram Panchayat, Taharpur, Tehsil Chhachhrauli, Distt. Yamunanagar. “For construction/ completion of Kashyan Dharamshala ”	6,00,000/-	SDO (C), Jagadhari.
	dt.01.02.2019			
475	U.O.No.CMH-1 GA/2018/956	Gram Panchayat, Mundakhera, Tehsil Chhachhrauli, Distt. Yamunanagar. “Rs.6 lacs each for construction of Jogi Dharamshala and Nai	12,00,000/-	SDO (C), Jagadhari.
	dt.01.02.2019			
476	U.O.No.CMH-1 GA/2018/956	Joginath Kalyan Sabha, Kapal Mochan, Tehsil Bilaspur, Distt. Yamunanagar. “For construction of Rooms for general public use ”	7,00,000/-	SDO (C), Bilaspur.
	dt.01.02.2019			
477	U.O.No.CMH-1 GA/2018/956	Gram Panchayat, Kalesar, Tehsil Bialspur, Distt. Yamunanagar. “For construction of Banjra Bans Dharamshala “	6,00,000/-	SDO (C), Bilaspur.
	dt.01.02.2019			
478	U.O.No.CMH-1 GA/2018/956	Gram Panchayat, Taharpur Kalan, Tehsil Chhachhrauli, Distt. Yamunanagar. “For construction Community Hall ”	11,00,000/-	SDO (C), Jagadhari.
	dt.01.02.2019			
479	U.O.No.CMH-1 GA/2018/956	Prajapati (Kumhar) Sabha (Regn. No. 235), Kapal Mochan, Tehsil Bilaspur, Distt. Yamunanagar. “For construction of Rooms in Prajanati (Kumhar)	6,00,000/-	SDO (C), Bilaspur.
	dt.01.02.2019			
480	U.O.No.CMH-1 GA/2018/956	Gram Panchayat, Bakkarwala, Tehsil Chhachhrauli, Distt. Yamunanagar. “For construction Community Centre Hall ”	11,00,000/-	SDO (C), Jagadhari.
	dt.01.02.2019			
481	U.O.No.CMH-1 GA/2018/956	Gram Panchayat, Khizri, Tehsil Chhachhrauli, Distt. Yamunanagar. “For construction of Pal Dharamshala ”	6,00,000/-	SDO (C), Jagadhari.
	dt.01.02.2019			
482	U.O.No.CMH-1 GA/2018/956	Gram Panchayat, Devdhar, Tehsil Chhachhrauli, Distt. Yamunanagar. “For construction Community Centre Hall ”	11,00,000/-	SDO (C), Jagadhari.
	dt.01.02.2019			
483	U.O.No.CMH-1 GA/2018/956	Sir Chhotu Ram Jaat Dharamshala (Regn. No. 1023), Kapal Mochan, Yamunanagar. “For construction of Community Hall ”	5,00,000/-	SDO (C), Bilaspur.
	dt.01.02.2019			
484	U.O.No.CMH-1 GA/2018/956	Gram Panchayat Ismilepur, Tehsil Chhachhrauli, Distt. Yamunanagar. “For construction of Hall near Gurudwara ”	10,00,000/-	SDO (C), Jagadhari.
	dt.01.02.2019			
485	U.O.No.CMH-1 GA/2018/956	Gram Panchayat Tihmo, Tehsil Chhachhrauli, Distt. Yamunanagar. “For construction of Community Hall.”	5,00,000/-	SDO (C), Jagadhari.
	dt.01.02.2019			

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
486	U.O.No.CMH-1 GA/2018/9216 dt.28.12.2018	Dada Ramsar Tirath Gaushala & Bharat Sewa Samiti (Regn. No.HR/JND 2014-00443), Danauda, Tehsil Narwana, Distt.-Jind. "For construction of Cow Shed."	11,00,000/-	SDO (C), Narwana.
487	U.O.No.CMH-1 GA/2018/993 dt.04.02.2019	Shree Sant Kabir Sewa Sangh (Regn. No. 49), Sant Kabir Ashram, Ramrai Gate, Jind. "For construction of 2 nd floor of Building."	2,00,000/-	SDO (C), Jind.
488	U.O.No.CMH-1 GA/2018/993 dt.04.02.2019	Sant Kabir Mahasabha Jind (Regn. No. 01694), 1030, Gurudwara Colony, Rohtak Road, Jind. "For construction of Hostel/Boundary Wall."	2,00,000/-	SDO (C), Jind.
489	U.O.No.CMH-1 GA/2018/993 dt.04.02.2019	Sant Kabir Sabha (Regn. No. 169), Vill. Radhana, Distt. Jind. "For construction of Boundary Wall."	2,00,000/-	SDO (C), Jind.
490	U.O.No.CMH-1 GA/2018/975 dt.04.02.2019	Shri Shakti Sewa Dal (Regn. No. HR019201300132), Market No. 1, NIT, Faridabad. "For purchase of Furniture and equipments for Eye Bank and Hospital."	3,00,000/-	SDO (C), Faridabad.
491	U.O.No.CMH-1 GA/2018/975 dt.04.02.2019	Jagriti Ramleela Committee (Regd.), 2-E Park, NIT, Faridabad. "For free distribution of Uniforms, Books, Stationary and School Bags to the needy students."	2,00,000/-	SDO (C), Faridabad.
492	U.O.No.CMH-1 GA/2018/975 dt.04.02.2019	Shri Sanatan Dharm Mahabir Dal No.2 (Regn. No. 928/2014), NIT, Faridabad. "For free distribution of Uniforms and Stationary to the needy students."	3,00,000/-	SDO (C), Faridabad.
493	U.O.No.CMH-1 GA/2018/975 dt.04.02.2019	Smt. Saroj W/o Sh. Harinder Sharma, #1K/65, NIT, Faridabad. "For financial assistance Smt. Saroj for repair of house, being poor."	2,00,000/-	SDO (C), Faridabad.
494	U.O.No.CMH-1 GA/2018/975 dt.04.02.2019	D.I. Khan Sewa Samiti (Regn. No. 28), Neighbour Hood No. 2, NIT, Faridabad. "For purchase of one funeral van."	7,00,000/-	SDO (C), Faridabad.
495	U.O.No.CMH-1 GA/2018/975 dt.04.02.2019	Human Kind Foundation (Regn. No. HR0192001502003), 5NH/87, Gale House, NIT, Faridabad. "For construction of Community Centre Hall."	5,00,000/-	SDO (C), Faridabad.
496	U.O.No.CMH-1 GA/2018/975 dt.04.02.2019	Sh. Sanjay Mahindru S/o Late Sh. Bodh Raj Mahindru, #3H/54, NIT, Faridabad. "For financial assistance to Sh. Sanjay Mahindru for repair of house, being poor."	2,00,000/-	SDO (C), Faridabad.
497	U.O.No.CMH-1 GA/2018/1116 dt.12.02.2019	Shri Kunj Bihari Ashram Sita Ram Mandir Committee (Regn. No. 110), Pinjore, Distt. Panchkula. "For Construction of Rooms in Shri Kunj Bihari Bhawan for general public use."	1,00,000/-	SDO (C), Kalka.
498	U.O.No.CMH-1 GA/2018/1116 dt.12.02.2019	Sh. Bal Kishan S/o Sh. Ram Saroop, Ward No. 11, Near Pucca Talab, VPO Raipur Rani, Distt. Panchkula	1,00,000/-	SDO (C), Panchkula.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		“For financial assistance to Sh. Bal Kishan for repair of house, being poor.”		
499	U.O.No.CMH-1 GA/2018/1116 dt.12.02.2019	Sh. Rahul Bhonsle S/o Sh. Nasib Singh, #1565, Sector 25, Panchkula. “For financial assistance to Sh. Rahul Bhonsle for repair of house, being poor.”	1,55,000/-	SDO (C), Panchkula.
500	U.O.No.CMH-1 GA/2018/1116 dt.12.02.2019	Sh. Yaad Ram S /o Sh. Sant Ram, VPO Nanakpur, Tehsil Kalka, Distt. Panchkula. “For financial assistance to Sh. Yaad Ram for repair of house, being poor.”	1,55,000/-	SDO (C), Kalka.
501	U.O.No.CMH-1 GA/2018/1249 dt.14.02.2019	Tamil Manram (Regn. No. 103), Bharathi Bhavan, Sector 30-B, Chandigarh. “For construction of Tamil Sangam Building for general public use.”	11,00,000/-	SDO (C), Panchkula.
502	U.O.No.CMH-1 GA/2018/1123 dt.12.02.2019	Adarsh Gaushala (Regn. No.327), Gurukul, Jhajjar. “For construction of Boundary wall, Shed and purchase of Fodder for cows.”	20,00,000/-	SDO (C), Jhajjar.
503	U.O.No.CMH-1 GA/2018/1129 dt.13.02.2019	Gram Panchayats: 1) Naya Gaon, 13)Rasgan, 2) Lisana, 14) Budana, 3) Ghatal Mahniyawas, 15) Budani, 4) Ladhuwas Ahir, 16) Salhawas, 5) Ghurkawas, 17)Ladhuwas Gujjar, 6) Nurpur, 18) Khalilpuri, 7) Jat, 19)Malpura, 8) Janti, 20) Ghadi, 9) Tatarpur, 21)Maheswari, 10) Malahera, 22) Rajpura	12,00,000/-	SDO (C), Rewari.
504	U.O.No.CMH-1 GA/2018/1176 dt.13.02.2019	Heeramal Educational Foundation (Regn. No. U80900DL2015NPL282204), G.D. Goenka Public School, Suncity Rewari, Teh. & Distt. Rewari. “For repair of G.D. Goenka Public School Building & White Wash.”	10,00,000/-	SDO (C), Rewari.
505	U.O.No.CMH-1 GA/2018/1176 dt.13.02.2019	Smt. Rajesh Devi W/o Late Sh. Manoj Kumar, Vill. Kakoria, Teh. & Distt. Rewari. “For financial assistance to Smt. Rajesh Devi for repair of house, being poor.”	50,000/-	SDO (C), Rewari.
506	U.O.No.CMH-1 GA/2018/1176 dt.13.02.2019	Smt. Sunita W/o Late Sh. Suresh Kumar, Vill. Bikaner, Teh. & Distt. Rewari. “For financial assistance to Smt. Sunita for repair of house, being poor.”	50,000/-	SDO (C), Rewari.
507	U.O.No.CMH-1 GA/2018/1176 dt.13.02.2019	Smt. Maya Devi W/o Sh. Sanjay Kumar, Vill. Kharkhara, Teh. & Distt. Rewari. “For financial assistance to Smt. Maya Devi for repair of house, being poor.”	50,000/-	SDO (C), Rewari.
508	U.O.No.CMH-1 GA/2018/1176 dt.13.02.2019	Yellow Bell Education Society (Regn. No. 01066), #02, Opp. Gym Khana Club, Sector 4, Rewari. “For repair of Yellow Bell Public School Building “	5,00,000/-	SDO (C), Rewari.
509	U.O.No.CMH-1 GA/2018/1176 dt.13.02.2019	Sandesh Collge of Education (Regn. No. HR-1672), VPO Karoli, Teh. Kosli, Distt. Rewari. “For repair of Building & White Wash.”	1,50,000/-	SDO (C), Kosli.
510	U.O.No.CMH-1 GA/2018/1176	Gram Panchayats:	3,00,000/-	SDO (C), Kosli.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.13.02.2019	1) Lilodh, 4)Ushmapur, 2) Nathera, 5)Rathan Thal, 3) Surkhpur, 6) Kosli		
		Block Nahar, Tehsil Kosli, Distt. Rewari. (Rs. 50,000/- to each Gram Panchayat)		
		“For purchase of Sports items for youths.”		
511	U.O.No.CMH-1 GA/2018/1156	Genius Educational Society (Regn. No. HR018/00274), Genius Convent Sr. Sec. School, Nanu Khurd, Tehsil Pataudi, Distt. Gurugram. “For repair of Building and White Wash.”	1,50,000/-	SDO (C), Pataudi.
	dt.13.02.2019			
512	U.O.No.CMH-1 GA/2018/1251	Smt. Sheela Sharma W/o Sh. J.M. Sharma, Laxman Vihar, Street No. 5, Gurugram. “Fo financial assistance to Smt. Sheela Sharma for treatment of his husband suffering from Cancer, being poor.	2,00,000/-	SDO (C), Gurugram.
	dt.14.02.2019			
513	U.O.No.CMH-1 GA/2018/1251	Sh. Gudan Singh S/o Sh. Mann Singh, Vill. Husainka, Tehsil Pataudi, Distt. Gurugram. “For financial assistance to Sh. Gudan Singh for construction of house, being poor.”	5,00,000/-	SDO (C), Pataudi.
	dt.14.02.2019			
514	U.O.No.CMH-1 GA/2018/1160	Shri Krishan Guashala Samiti (Regn. No. 682), Jakhal Mandi, Distt. Fatehabad. “For construction of floor of Cow Shed.”	10,00,000/-	SDO (C), Tohana.
	dt.13.02.2019			
515	U.O.No.CMH-1 GA/2018/1165	Kashyap Rajput Sabha (Regn. No. 01983), Near Birla Mandir, Kurukshetra. “For setting up Sewerage System and repair of Toilets.”	5,00,000/-	SDO (C), Thanesar.
	dt.13.02.2019			
516	U.O.No.CMH-1 GA/2018/1165	Sant Shiromani Namdev Chhimba Samaj Sabha, Kurukshetra (Regn. No. 164), Parvati Vihar, Near Nagar Palika, Kurukshetra. “For construction of Hall, Library and Toilets.”	5,00,000/-	SDO (C), Thanesar.
	dt.13.02.2019			
517	U.O.No.CMH-1 GA/2018/1165	Haryana Dashnam Goswami (Gosain) Samaj Sabha (Regn. No. 240), Goswami Dharamshala, Plot No. 9, Salarpur Road, Kurukshetra. “For construction of Rooms, Toilets and Hall in Dharamshala.”	5,00,000/-	SDO (C), Thanesar.
	dt.13.02.2019			
518	U.O.No.CMH-1 GA/2018/1165	Jangam Sabha Haryana (Regn. No. 12), Jangam Dharamshala Shiv Pranchi, Behind Anaj Mandi, Pehowa, Distt. Kurukshetra. “For construction of Hall and Rooms in Dharamshala.”	5,00,000/-	SDO (C), Pehowa.
	dt.13.02.2019			
519	U.O.No.CMH-1 GA/2018/1192	Sh. Chander Shekhar S/o Sh. Mani Ram, VPO Sanch, Tehsil Pundri, Distt. Kaithal. “For financial assistance to Sh. Chander Shekhar for his Kidney treatment, being poor.”	1,50,000/-	SDO (C), Kaithal.
	dt.13.02.2019			
520	U.O.No.CMH-1 GA/2018/1192	Sh. Kaptan Singh S/o Sh. Mai Ram, VPO Teontha, Tehsil Pundri, Distt. Kaithal. “For financial assistance to Sh. Kaptan Singh for his Cancer treatment, being poor.”	1,00,000/-	SDO (C), Kaithal.
	dt.13.02.2019			
521	U.O.No.CMH-1 GA/2018/1192	Smt. Seema W/o Sh. Pardeep Kumar, VPO Badhnara, Tehsil Pundri, Distt. Kaithal. “For financial assistance to Smt. Seema for repair of	2,00,000/-	SDO (C), Kaithal.
	dt.13.02.2019			
522	U.O.No.CMH-1 GA/2018/1192	Smt. Sanju Walia W/o Sh. Kanwar Singh, VPO Fatehpur, Tehsil Pundri, Distt. Kaithal. “For financial assistance to Smt. Sanju Walia for repair of	1,00,000/-	SDO (C), Kaithal.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.13.02.2019			
523	U.O.No.CMH-1 GA/2018/1192	Sh. Gurmel Singh S/o Sh. Bachiter Singh, VPO Pharal, Tehsil Pundri, Distt. Kaithal. "For financial assistance to Sh. Gurmel Singh for repair of house.	1,50,000/-	SDO (C), Kaithal.
	dt.13.02.2019			
524	U.O.No.CMH-1 GA/2018/1192	Panjabi Sewak Sabha (Regd.), VPO Pai, Tehsil Pundri, Distt. Kaithal. "For Completion of Hall Room "	7,00,000/-	SDO (C), Kaithal.
	dt.13.02.2019			
525	U.O.No.CMH-1 GA/2018/1192	Sh. Harvinder Singh S.o Sh. Maan Singh, VPO Pharal, Tehsil Pundri, Distt. Kaithal. "For financial assistance to Sh. Harvinder Singh for repair of	1,00,000/-	SDO (C), Kaithal.
	dt.13.02.2019			
526	U.O.No.CMH-1 GA/2018/1192	Smt. Meenakshi W/o Sh. Aman Kumar, VPO Meoli, Tehsil Pundri, Distt. Kaithal. "For financial assistance to Smt. Meenakshi for repair of house.	1,00,000/-	SDO (C), Kaithal.
	dt.13.02.2019			
527	U.O.No.CMH-1 GA/2018/1192	Sh. Jaibhagwan S/o Sh. Punna Ram, VPO Badhnara, Tehsil Pundri, Distt. Kaithal. "For financial assistance to Sh. Jaibhagwan for repair of house	2,00,000/-	SDO (C), Kaithal.
	dt.13.02.2019			
528	U.O.No.CMH-1 GA/2018/1192	Saraswati Sr. Sec. School, VPO Pai, Tehsil Pundri, Distt. Kaithal. "For purchase of Sports Equipments for Youths "	4,00,000/-	SDO (C), Kaithal.
	dt.13.02.2019			
529	U.O.No.CMH-1 GA/2018/1192	Baba Meera Sahib Hockey Academy, VPO Habri, Tehsil Pundri, Distt. Kaithal. "For purchase of Furniture & Computer Equipments for School "	1,00,000/-	SDO (C), Kaithal.
	dt.13.02.2019			
530	U.O.No.CMH-1 GA/2018/1192	Sh. Pawan Kumar S/o Sh. Khajan Singh, VPO Sangroli, Tehsil Pundri, Distt. Kaithal. "For financial assistance to Sh. Pawan Kumar for repair of house	1,50,000/-	SDO (C), Kaithal.
	dt.13.02.2019			
531	U.O.No.CMH-1 GA/2018/1192	Smt. Bateri W/o Sh. Chela Ram, VPO Teontha, Tehsil Pundri, Distt. Kaithal. "For financial assistance to Smt. Bateri for repair of house being	1,00,000/-	SDO (C), Kaithal.
	dt.13.02.2019			
532	U.O.No.CMH-1 GA/2018/1208	Shri Sanatan Dharam Geeta Bhawan (Regn. No. 0766), Gharaunda, Distt. Karnal. "For construction/renovation of Building."	10,00,000/-	SDO (C), Karnal.
	dt.13.02.2019			
533	U.O.No.CMH-1 GA/2018/1208	Parjapati Ekta Sangthan, GT Road, Gharaunda, Distt. Karnal. "For construction/renovation of Building "	10,00,000/-	SDO (C), Karnal.
	dt.13.02.2019			
534	U.O.No.CMH-1 GA/2018/1208	Guru Ravi Dass Sabha (Regn. No. 134), Gharaunda, Distt. Karnal. "For repair & renovation of Chaupal."	2,00,000/-	SDO (C), Karnal.
	dt.13.02.2019			
535	U.O.No.CMH-1 GA/2018/1208	Shri Guru Ravi Dass Dharamshala (Regn. No. 200), Near Bhisham Bhawan, Ward No. 10, Gharaunda, Distt. Karnal. "For repair & renovation of Chaupal"	2,00,000/-	SDO (C), Karnal.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.13.02.2019			
536	U.O.No.CMH-1 GA/2018/1208	Dr. Ambedkar Yuva Morcha (Regn. No. 6629), Ward No. 10, Near Santu Bhagat Mohalla, Gharaunda, Distt. Karnal. “For repair & renovation	2,00,000/-	SDO (C), Karnal.
	dt.13.02.2019			
537	U.O.No.CMH-1 GA/2018/1208	Sh. Shivam S/o Sh. Naresh, Vill. Kutail, Gharaunda, Distt. Karnal. “Financial assistance to Sh. Shivam for his cancer treatment, being poor.”	1,50,000/-	SDO (C), Karnal.
	dt.13.02.2019			
538	U.O.No.CMH-1 GA/2018/1208	Miss Vanshika D/o Sh. Pardeep, Vill. Amritpur Kalan, Tehsil Gharaunda, Distt. Karnal. “For financial assistance to Miss Vanshika for her cancer treatment, being poor.”	1,50,000/-	SDO (C), Karnal.
	dt.13.02.2019			
539	U.O.No.CMH-1 GA/2018/1208 dt.13.02.2019	Sh. Phool Singh S/o Sh. Kaliya Ram, Vill. Pundri, Tehsil Gharaunda, Distt. Karnal. “For financial assistance to Sh. Phool Singh for construction of house, being poor.”	1,00,000/-	SDO (C), Karnal.
540	U.O.No.CMH-1 GA/2018/1208	Sh. Balbir S/o Sh. Sundha Ram, Vill. Beeja, Gharaunda, Distt. Karnal. “For financial assistance to Sh. Balbir for his brain haemorrhage treatment, being poor.”	1,00,000/-	SDO (C), Karnal.
	dt.13.02.2019			
541	U.O.No.CMH-1 GA/2018/1208	Sh. Krishan Lal S/o Sh. Sukhbir, Vill. Kutail, Gharaunda, Distt. Karnal. “For financial assistance to Sh. Krishan Lal for repair of house, being poor.”	1,00,000/-	SDO (C), Karnal.
	dt.13.02.2019			
542	U.O.No.CMH-1 GA/2018/1208	Sh. Sunil Dutt Sharma S/o Sh. Jai Kumar Sharma, Vill. Barsat, Gharaunda, Distt. Karnal. “For financial assistance to Sh. Sunil Dutt Sharma for construction of house, being poor.”	1,00,000/-	SDO (C), Karnal.
	dt.13.02.2019			
543	U.O.No.CMH-1 GA/2018/1208	Smt. Santra Devi W/o Sh. Shishan Pal Vill. Staundi, Gharaunda, Distt. Karnal. “For financial assistance to Smt. Santra Devi for her treatment injured due to short circuit, being poor.”	2,00,000/-	SDO (C), Karnal.
	dt.13.02.2019			
544	U.O.No.CMH-1 GA/2018/1247	Kumaun Sabha (Regn. No. 02049), New Shastri Nagar (Azad Nagar), Hisar. “For construction of Building for general public use.”	5,50,000/-	SDO (C), Hisar
	dt.14.02.2019			
545	U.O.No.CMH-1 GA/2018/1247	Garhwal Sabha (Regn. No. 317), Shastri Nagar, Hisar. “For construction of Building for general public use.”	5,50,000/-	SDO (C), Hisar
	dt.14.02.2019			
546	U.O.No.CMH-1 GA/2018/1248	Shri Guru Ravidas Samaj Kalyan Sabha (Regn. No. 582), G.T. Road, Samalkha, Distt. Panipat. “For construction of Community Centre.”	11,00,000/-	SDO (C), Samalkha.
	dt.14.02.2019			
547	U.O.No.CMH-1 GA/2018/1250	Smt. Vimla W/o Sh. Kamal, H. No. DX247, Ward No. 23, Sohna Road, Kasba Mohalla, Palwal. “For financial assistance to Smt. Vimla for construction of house, being poor.”	4,00,000/-	SDO (C), Palwal.
	dt.14.02.2019			
548	U.O.No.CMH-1 GA/2018/1327	Shri Guru Teg Bahadur Shiksha Samiti (Regn. No. G-5/2013/3937-42), Bharat Cinema Road, Jind. “For completion of School Building ”	11,00,000/-	SDO (C), Jind.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.18.02.2019			
549	U.O.No.CMH-1 GA/2018/1341	Chaudhary Satyadev Geeta Vidya Mandir, Vill. Lalhari Kalan, Block Bilaspur, Distt. Yamunanagar. “For construction of Rooms in the School ”	5,00,000/-	SDO (C), Bilaspur.
	dt.20.02.2019			
550	U.O.No.CMH-1 GA/2018/1341	Hari Chand Geeta Vidya Mandir, Sadhaura, Distt. Yamunanagar. “For construction of Rooms in the School ”	5,00,000/-	SDO (C), Bilaspur.
	dt.20.02.2019			
551	U.O.No.CMH-1 GA/2018/1341	Shri Adibadri Maa Mantra Devi Gau Raksha Samiti, Vill. Kathgarh, P.O. Pipliwala, Distt. Yamunanagar. “For construction of Boundary Wall of Gaushala ”	3,00,000/-	SDO (C), Bilaspur.
	dt.20.02.2019			
552	U.O.No.CMH-1 GA/2018/1341	Gram Panchayat, Saraswati Nagar, Distt. Yamunanagar.	10,00,000/-	SDO (C), Jagadhari.
	dt.20.02.2019	“1. Rs. 5.00 lacs for construction of Bakshi Chaupal and		
		2. Rs. 5.00 lacs for construction of Community Hall near Vishvakarma Mandir.”		
553	U.O.No.CMH-1 GA/2018/1341	DAV College, Sadhaura, Block Bilaspur, Distt. Yamunanagar. “For construction of Common Room for girl students.”	5,00,000/-	SDO (C), Bilaspur.
	dt.20.02.2019			
554	U.O.No.CMH-1 GA/2018/1341	Gram Panchayat Kalawar, Block Saraswati Nagar, Distt. Yamunanagar. “For completion of Saini Chaupal ”	3,00,000/-	SDO (C), Jagadhari.
	dt.20.02.2019			
555	U.O.No.CMH-1 GA/2018/1341	Gram Panchayat Maheshwari, Block Saraswati Nagar, Distt. Yamunanagar. “For laying of pipe line for drain water ”	3,00,000/-	SDO (C), Jagadhari.
	dt.20.02.2019			
556	U.O.No.CMH-1 GA/2018/1390	Gram Panchayat Jevli, Tehsil Badhra, Distt. Charkhi Dadri. “For fixing of Doors, Windows and painting in Dharamshala ”	8,00,000/-	SDO (C), Badhra.
	dt.20.02.2019			
557	U.O.No.CMH-1 GA/2018/1390	Gram Panchayat Paldi, Tehsil Badhra, Distt. Charkhi Dadri. “For purchase of Books and Furniture for Library ”	1,00,000/-	SDO (C), Badhra.
	dt.20.02.2019			
558	U.O.No.CMH-1 GA/2018/1390	Gram Panchayat Baund Kalan, Tehsil Badhra, Distt. Charkhi Dadri. “For purchase of Tractor-Trolley for free lifting of Garbage ”	4,00,000/-	SDO (C), Badhra.
	dt.20.02.2019			
559	U.O.No.CMH-1 GA/2018/1390	Baba Nayaram Dass Social Welfare Society (Regn. No. 00760), Champapuri, Rohtak Road, Charkhi Dadri. “For purchase of Medicines and construction	2,00,000/-	SDO (C), Charkhi Dadri.
	dt.20.02.2019			
560	U.O.No.CMH-1 GA/2018/1390	Vishvakarma Samaj Jan Kalyan Sewa Samiti (Regn. No. HR/13/02467), Vill. Balkara, Distt. Charkhi Dadri	2,00,000/-	SDO (C), Charkhi Dadri.
	dt.20.02.2019			

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		“For purchase of Sewing Machines for free training to Poor Girls.”		
561	U.O.No.CMH-1 GA/2018/1390	Sabka Sath Sabka Vikas Education avm Jankalyan Trust (Regn. No. 3714), Vill. Patuvas, Charkhi Dadri. “For purchase of Sports Equipments for youths.”	2,50,000/-	SDO (C), Charkhi Dadri.
	dt.20.02.2019			
562	U.O.No.CMH-1 GA/2018/1390	Gram Panchayat Kadma, Tehsil Badhra, Distt. Charkhi Dadri. “For construction of Rooms & Toilets and fixing of Doors, Windows in the Shaheed Samarak.”	9,00,000/-	SDO (C), Badhra.
	dt.20.02.2019			
563	U.O.No.CMH-1 GA/2018/1401	Shri Radhakrishnan Gaushala Samiti (Regn. No. 02354), Sohansda, Tehsil Loharu, Distt. Bhiwani. “For construction of Cow Shed and Boundary Wall of Gaushala.”	5,50,000/-	SDO (C), Loharu.
	dt.20.02.2019			
564	U.O.No.CMH-1 GA/2018/1331	Shree Rama Krishna Charitable Trust (Regn. No. 0051), #280-B, Shanti Nagar, Panipat. “For organizing free Health Camp.”	2,00,000/-	SDO (C), Panipat.
	dt.20.02.2019			
565	U.O.No.CMH-1 GA/2018/1331	Dada Khera Khel Samiti Ganjbarh (Regn. No. 01492), #405/10, V.P.O. Ganjbarh, Distt. Panipat. “For organizing Kabaddi Tournament and purchase of Gym Equipments for youths.”	2,00,000/-	SDO (C), Panipat.
	dt.20.02.2019			
566	U.O.No.CMH-1 GA/2018/1331	Adarsh Yuva Sewa Samiti (Regn. No. 00921), Vill. Kawi, Tehsil Madlauda, Distt. Panipat. “For organizing Kabaddi Tournament and purchase of Gym Equipments for youths.”	2,00,000/-	SDO (C), Panipat.
	dt.20.02.2019			
567	U.O.No.CMH-1 GA/2018/1331	Chaudhary Dharam Singh Sports Academy (Regn. No. 01200), Village Risalu, Distt. Panipat. “For construction of Wrestling Hall.”	2,00,000/-	SDO (C), Panipat.
	dt.20.02.2019			
568	U.O.No.CMH-1 GA/2018/1331	Unchi Duniya Sewa Sansthan (Regn. No. 51), H.No. #421, Indira Vihar Colony, Noorwala, Panipat. “For providing free Books, Stationery & Uniforms to poor & needy children and organizing free Health Camps.”	1,00,000/-	SDO (C), Panipat.
	dt.20.02.2019			
569	U.O.No.CMH-1 GA/2018/1331	World Renewal Spiritual Trust, Om Shanti Bhawan, Braham Kumari, Sector-12, HUDA, Panipat. “For Construction of Building for general public use.”	11,00,000/-	SDO (C), Panipat.
	dt.20.02.2019			
570	U.O.No.CMH-1 GA/2018/1331	Rajyoga Education and Research Foundation, Om Shanti Bhawan, Braham Kumari, Shanti Nagar, Asandh Road, Panipat, “For Construction of Building for general public use.”	11,00,000/-	SDO (C), Panipat.
	dt.20.02.2019			
571	U.O.No.CMH-1 GA/2018/1522	Yadgar Gurudwara Sri Guru Hargobind Sahib Ji (Regn. No. 01402), Vill. Raksehra, Tehsil Samalkha, Distt. Panipat. “For construction of Yatri Niwas for general public use.”	11,00,000/-	SDO (C), Samalkha.
	dt.26.02.2019			
572	U.O.No.CMH-1 GA/2018/1468	Gram Panchayat Kalwadi, Block Tauru, Distt. Nuh. “For construction of Gate, Boundary Wall and earth filling in the Ground of Govt. Sr. Sec. School.”	10,00,000/-	SDO (C), Tauru.
	dt.21.02.2019			
573	U.O.No.CMH-1 GA/2018/1472	Gram Panchayat Kadarapur, Block Sohna, Distt. Gurugram. “For construction of Street from House of Karan to House of Chander, Harinder to Karan.	21,00,000/-	SDO (C), Sohna.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.21.02.2019	Harinder to Roop Singh, Rajay to Likha, Baljeet to Ramkumar and Manender to Dharmapal.”		
574	U.O.No.CMH-1 GA/2018/1526	Kehar Singh Janakalyaan evan Gau Sewa Foundation (Regn. No. 02884), #1379, Jawahar Colony, Faridabad.	31,00,000/-	SDO (C), Faridabad.
	dt.26.02.2019	“For purchase of five Tractors –Trolleys to carry fodder in Gaushala and Cleanliness in the area.”		
575	U.O.No.CMH-1 GA/2018/1530	Gram Panchayat Rakhi, Tehsil Narnaund, Distt. Hisar. “For construction of Baraha Khap Chabutra.”	6,00,000/-	SDO (C), Narnaund.
	dt.26.02.2019			
576	U.O.No.CMH-1 GA/2018/1530	Gram Panchayat Sisai Bolan, Tehsil Hansi, Distt. Hisar. “For purchase of Sports Equipments for LTS Sports Academy.”	5,00,000/-	SDO (C), Hansi.
	dt.26.02.2019			
577	U.O.No.CMH-1 GA/2018/1530	Gram Panchayat Lohari Ragho, Tehsil Narnaund, Distt. Hisar. :For construction of Baba Banda Bahadur Hall.”	10,00,000/-	SDO (C), Narnaund.
	dt.26.02.2019			
578	U.O.No.CMH-1 GA/2018/1537	Dayanand Brahm Mahavidyalay, Hisar. “For flooring of the Hostel.”	2,00,000/-	SDO (C), Hisar.
	dt.26.02.2019			
579	U.O.No.CMH-1 GA/2018/1537	Savera Nasha Mukti Kendar, Plot No. 1, Vill. Chikanwas, Distt. Hisar. “For purchase of CCTV Cameras for the building.”	1,00,000/-	SDO (C), Hisar.
	dt.26.02.2019			
580	U.O.No.CMH-1 GA/2018/1537	Shri Krishan Parnami Gaushala Samiti (Regn. No. 02783), Vill. Kaimary, Distt. Hisar. “For purchase of Fodder for Cows.”	2,00,000/-	SDO (C), Hisar.
	dt.26.02.2019			
581	U.O.No.CMH-1 GA/2018/1537	Shri Aanandpur Satsang Ashram, #281/18, Mohalla Dogran, Rana Chowk, Hisar. “For construction of Rooms for general public use.”	2,00,000/-	SDO (C), Hisar.
	dt.26.02.2019			
582	U.O.No.CMH-1 GA/2018/1537	Shri Shiv Mandir Sewa Trust (Regn. No. 12205), Shiv Park, Housing Board Colony, Sirsoa Road, Hisar. “For construction of Shed near Mandir for general public use.”	2,00,000/-	SDO (C), Hisar.
	dt.26.02.2019			
583	U.O.No.CMH-1 GA/2018/1537	Panchyati Dharamshala Development Committee (Regn. No. HR12201400888), Patel Nagar, Hisar. “For repair of Dharamshala.”	2,00,000/-	SDO (C), Hisar.
	dt.26.02.2019			
584	U.O.No.CMH-1 GA/2018/1537	Shri Yog Bhagwan Krishan Kapila Gaushala (Regn. No. 8483), Shanti Nagar, Hisar. “For construction of Cow Shed and purchase of Medicines & Fodder for Cows.”	2,00,000/-	SDO (C), Hisar.
	dt.26.02.2019			
585	U.O.No.CMH-1 GA/2018/1537	Shri Radha Krishan (Shyam) Mandal, Shri Shyam Mandir, Near Shiv Chowk, Mahabir Colony, Hisar. “For construction of Room and repair of Building.”	2,00,000/-	SDO (C), Hisar.
	dt.26.02.2019			
586	U.O.No.CMH-1 GA/2018/1537	Gurjar Kalyan Sabha (Regn. No. 96), Patel Bhawan, Barwala Chungi, Hisar. “For flooring of Rooms.”	1,00,000/-	SDO (C), Hisar.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.26.02.2019			
587	U.O.No.CMH-1 GA/2018/1549	Shri Ram Dharmarth Samiti, Lajpat Nagar, Hisar. “For construction of Hall on first floor.”	1,00,000/-	SDO (C), Hisar.
	dt.26.02.2019			
588	U.O.No.CMH-1 GA/2018/1549	Aadhyatmik Geeta Gyan Parcharini Sabha (Regd.), Shri Geeta Bhawan, Mohalla Rampura, Hisar. “For repair of Building.”	1,00,000/-	SDO (C), Hisar.
	dt.26.02.2019			
589	U.O.No.CMH-1 GA/2018/1549	Saini Sabha Trust (Regn. No. 2151), 1933/1073/1, Saini Senior Secondary School, Mohalla Sainiyan, Hisar. “For construction of Rooms in the Saini Senior Secondary School, Hisar.”	2,00,000/-	SDO (C), Hisar.
	dt.26.02.2019			
590	U.O.No.CMH-1 GA/2018/1549	Sewa Bharti (Regd.), Haryana, Satya Nagar, Near Swastik Gas Agency, Hisar. “For purchase of Computer for free training to poor students and Medicines for Dispensary of Rishi Nagar, Hisar.”	2,00,000/-	SDO (C), Hisar.
	dt.26.02.2019			
591	U.O.No.CMH-1 GA/2018/1549	The Hisar Mall Colony Samudayik Kender, Ward No. 17, Kaimari Road, Hisar. “For construction of Hall.”	1,00,000/-	SDO (C), Hisar.
	dt.26.02.2019			
592	U.O.No.CMH-1 GA/2018/1549	Gayatri Pariwar Turst, #685, Munjal Gali, Patel Nagar, Hisar. “For construction of Rooms for general public use.”	2,00,000/-	SDO (C), Hisar.
	dt.26.02.2019			
593	U.O.No.CMH-1 GA/2018/1549	Shri Kajla Dham Sewa Samiti Trust (Regn. No. 662), Shri Kajla Dham, Hisar. “For flooring in the Anpoorna Bhawan of Trust.”	2,00,000/-	SDO (C), Hisar.
	dt.26.02.2019			
594	U.O.No.CMH-1 GA/2018/1549	Deen Anath Sewa Samiti Nyas, (Das) Hisar (Regn. No. 5110), Bharti Sewa Sadan Dharamshala, 12 Quarter Road, Hari Nagar, Hisar. “For construction of Rooms on 1 st floor for general public use.”	2,00,000/-	SDO (C), Hisar.
	dt.26.02.2019			
595	U.O.No.CMH-1 GA/2018/1622	Dr. Bhim Rao Ambedkar Jagrati Sabha, Vill. Bass, Distt. Hisar. “For construction of Dr. B.R. Ambedkar Bhawan.”	5,00,000/-	SDO (C), Hansi
	dt.26.02.2019			
596	U.O.No.CMH-1 GA/2018/1622	Dr. Bhimrao Ambedkar Jagrati Sabha, Vill. Kirmara, Block Agroha, Distt. Hisar. “For construction of Ambedkar Bhawan.”	5,00,000/-	SDO (C), Hisar
	dt.26.02.2019			
597	U.O.No.CMH-1 GA/2018/1560	Deputy Commissioner, Charkhi Dadri. “For organizing Cultural Activities.”	2,00,000/-	SDO (C), Charkhi Dadri.
	dt.26.02.2019			
598	U.O.No.CMH-1 GA/2018/1606	Guru Ravidas Sewa Samiti (Regn. No. 02250), Vill. Ranila, Distt. Charkhi Dadri. “For construction of Library.”	2,00,000/-	SDO (C), Charkhi Dadri
	dt.26.02.2019			
599	U.O.No.CMH-1 GA/2018/1606	Gram Panchayat Ranila, Block & Distt. Charkhi Dadri.	1,00,000/-	SDO (C), Charkhi Dadri

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.26.02.2019			
		“For completion of SC Chaupal in Pana Mehlgan.”		
600	U.O.No.CMH-1 GA/2018/1606	Shri Baba Haridas Gaushala (Regn. No. 00810), Vill. Ranila, Distt. Charkhi Dadri. “For purchase of Fodder.”	1,00,000/-	SDO (C), Charkhi Dadri
	dt.26.02.2019			
601	U.O.No.CMH-1 GA/2018/1606	Dr. Bhim Rao Ambedkar Sabha, Vill. Misri, Distt. Charkhi Dadri. “For construction of Boundary Wall of Ambedkar Bhawan.”	2,00,000/-	SDO (C), Charkhi Dadri
	dt.26.02.2019			
602	U.O.No.CMH-1 GA/2018/1606	Aadhi Dharm Samaaj Aadhs Bharat, Vill. Misri, Distt. Charkhi Dadri. “For construction of Ravidas Bhawan.”	5,00,000/-	SDO (C), Charkhi Dadri
	dt.26.02.2019			
603	U.O.No.CMH-1 GA/2018/1606	Gram Panchayat Bond Khurd, Distt. Charkhi Dadri. “For construction of Ambedkar Bhawan.”	5,00,000/-	SDO (C), Charkhi Dadri
	dt.26.02.2019			
604	U.O.No.CMH-1 GA/2018/1564	Gram Panchayat Balyali, Block Bawani Khera, Distt. Bhiwani. “For construction of SC Chaupal in Vikas Pana.”	5,00,000/-	SDO (C), Bhiwani.
	dt.26.02.2019			
605	U.O.No.CMH-1 GA/2018/1564	Sant Siromani Guru Ravidas Mahasabha, Vill. Jamalpur, Block Bawani Khera, Distt. Bhiwani. “For construction of SC Community Centre.”	5,00,000/-	SDO (C), Bhiwani.
	dt.26.02.2019			
606	U.O.No.CMH-1 GA/2018/1564	Sant Siromani Guru Ravidas Sewa Samiti, Bawani Khera, Distt. Bhiwani. “For construction of Ravidas Dharamshala Community Centre.”	5,00,000/-	SDO (C), Bhiwani.
	dt.26.02.2019			
607	U.O.No.CMH-1 GA/2018/1564	Gram Panchayat Jatu Luhari, Block Bawani Khera, Distt. Bhiwani. “For repair of SC Chaupal.”	2,00,000/-	SDO (C), Bhiwani.
	dt.26.02.2019			
608	U.O.No.CMH-1 GA/2018/1564	Ambedkar Sewa Samiti (Regn. No. 00771), Vill. Pur, Block Bawani Khera, Distt. Bhiwani. “For construction of Rooms in Ambedkar Bhawan for general public use.”	2,50,000/-	SDO (C), Bhiwani.
	dt.26.02.2019			
609	U.O.No.CMH-1 GA/2018/1564	Guru Ravidas Dharamshala Parbandhak Samiti (Regn. No. 1828), Hanuman Gate, Bahar Beda, Bhiwani. “For completion of Guru Ravidas Dharamshala.”	2,50,000/-	SDO (C), Bhiwani.
	dt.26.02.2019			
610	U.O.No.CMH-1 GA/2018/1564	Shri Guru Ravidas Samaj Kalyan Sabha, Bawari Gate, Shri Guru Ravidas Mandir, Bhiwani. “For construction of Community Hall.”	5,00,000/-	SDO (C), Bhiwani.
	dt.26.02.2019			
611	U.O.No.CMH-1 GA/2018/1564	Sant Ravidas Samaj Vikas Samiti (Regn. No. 87), Vill. Tigrana, Block/Distt. Bhiwani. “For construction of Hall in Community Centre.”	2,50,000/-	SDO (C), Bhiwani.
	dt.26.02.2019			

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
612	U.O.No.CMH-1 GA/2018/1564 dt.26.02.2019	Gram Panchayat Milakpur, Block Bawani Khera, Distt. Bhiwani. “For construction of Ambedkar Bhawan.”	2,50,000/-	SDO (C), Bhiwani.
613	U.O.No.CMH-1 GA/2018/1564 dt.26.02.2019	Gram Panchayat Barsi, Block Bawani Khera, Distt. Bhiwani. “For construction of Ambedkar Bhawan.”	5,00,000/-	SDO (C), Bhiwani.
614	U.O.No.CMH-1 GA/2018/1564 dt.26.02.2019	Gram Panchayat Siwara, Block Bawani Khera, Distt. Bhiwani. “For repair of SC Chaupal.”	2,50,000/-	SDO (C), Bhiwani.
615	U.O.No.CMH-1 GA/2018/1564 dt.26.02.2019	Gram Panchayat Kungar, Block Bawani Khera, Distt. Bhiwani. “For construction of Ravidas Dharamshala.”	5,00,000/-	SDO (C), Bhiwani.
616	U.O.No.CMH-1 GA/2018/1564 dt.26.02.2019	The Baba Daya Dass Co-operative Multi-purpose Society Ltd. (Regn.No. 2525), VPO Dhanana, Distt. Bhiwani. “For construction of Valmiki Bhawan in Vill. Dhanana-III.”	5,00,000/-	SDO (C), Bhiwani.
617	U.O.No.CMH-1 GA/2018/1580 dt.26.02.2019	Yuva Ambedkar Club (Regn. No. BWN-18), Vill. Chang, Block & Distt. Bhiwani. “For construction of Boundary Wall of Ambedkar Bhawan.”	5,00,000/-	SDO (C), Bhiwani.
618	U.O.No.CMH-1 GA/2018/1580 dt.26.02.2019	Gram Panchayat Bapora, Block & Distt. Bhiwani. “For construction of Ambedkar Bhawan.”	5,00,000/-	SDO (C), Bhiwani.
619	U.O.No.CMH-1 GA/2018/1580 dt.26.02.2019	Baba Sahed Yuva Jan Kalyan Sanstha (Regd.), VPO Bajina, Tehsil Tosham, Distt. Bhiwani. “For purchase of Sports Equipments for youths.”	50,000/-	SDO (C), Tosham.
620	U.O.No.CMH-1 GA/2018/1580 dt.26.02.2019	Gram Panchayat Riwasa, Block Tosham, Distt. Bhiwani. “For construction of Ambedkar Bhawan.”	2,50,000/-	SDO (C), Tosham.
621	U.O.No.CMH-1 GA/2018/1580 dt.26.02.2019	Gram Panchayat Bamla, Block & Distt. Bhiwani. “For construction of Ambedkar Bhawan.”	5,00,000/-	SDO (C), Bhiwani.
622	U.O.No.CMH-1 GA/2018/1580 dt.26.02.2019	Dr. Ambedkar Yuva Sangharsh Samiti (Regn. No. 2005), Jeetu Wala Johar, Bhiwani. “For completion of Ambedkar Bhawan.”	5,00,000/-	SDO (C), Bhiwani.
623	U.O.No.CMH-1 GA/2018/1580 dt.26.02.2019	Guru Ravidas Panchayati Dharamshala Trust (Regn. No. 6017), Shiksha Marg, Murari Cinema Road, Bhiwani. “For construction of Rooms in Ravidas Dharamshala.”	2,50,000/-	SDO (C), Bhiwani.
624	U.O.No.CMH-1 GA/2018/1580 dt.26.02.2019	Sant Guru Ravidas Sewa Samiti (Regn. No. 194), Dhana Narsan, Block & Distt. Bhiwani. “For construction of Guru Ravidas Bhawan.”	2,50,000/-	SDO (C), Bhiwani.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
625	U.O.No.CMH-1 GA/2018/1580	Gram Panchayat Manehru, Block & Distt. Bhiwani. “For construction of SC Chaupal.”	2,50,000/-	SDO (C), Bhiwani.
	dt.26.02.2019			
626	U.O.No.CMH-1 GA/2018/1580	Gram Panchayat Kayla, Block & Distt. Bhiwani. “For construction of SC Chaupal.”	2,50,000/-	SDO (C), Bhiwani.
	dt.26.02.2019			
627	U.O.No.CMH-1 GA/2018/1580	Gram Panchayat Mundal Kalan, Distt. Bhiwani. “For construction of SC Chaupal.”	5,00,000/-	SDO (C), Bhiwani.
	dt.26.02.2019			
628	U.O.No.CMH-1 GA/2018/1580	Guru Ravidas Jan Kalyan Samiti (Regn. No.00783), Ambedkar Bhawan, Gujrani Road, Rajiv Colony, Bhiwani. “For construction of Ambedkar Bhawan.”	5,00,000/-	SDO (C), Bhiwani.
	dt.26.02.2019			
629	U.O.No.CMH-1 GA/2018/1597	Dr. Bhim Rao Ambedkar Vigyan Samiti (Regn. No. 02054), #546/3, Vill. Maina, Distt. Rohtak. “For organizing awareness campaign about education in the poor.”	2,50,000/-	SDO (C), Rohtak.
	dt.26.02.2019			
630	U.O.No.CMH-1 GA/2018/1597	Guru Ravidas Sabha (Regn. No. 1225), Kalanaur, Distt. Rohtak. “For construction of Ambedkar Bhawan.”	5,00,000/-	SDO (C), Kalanaur
	dt.26.02.2019			
631	U.O.No.CMH-1 GA/2018/1597	Dr. B. R. Ambedkar Welfare Education Society (Regn. No. 01725), Kalanaur, Distt. Rohtak. “For construction of Ambedkar Bhawan.”	5,00,000/-	SDO (C), Kalanaur
	dt.26.02.2019			
632	U.O.No.CMH-1 GA/2018/1597	Ambedkar Hitkari Sangathan (Regn. No. 836), Meham, Distt. Rohtak. “For construction of Ravidas Dharamshala.”	5,00,000/-	SDO (C), Meham
	dt.26.02.2019			
633	U.O.No.CMH-1 GA/2018/1615	Dr. B. R. Ambedkar Welfare Society (Regn. No. 302/14), Guru Ravidas Dharamshala, Safidon Road, Jind. “For construction of Ravidas Dharamshala.”	5,00,000/-	SDO (C), Jind.
	dt.26.02.2019			
634	U.O.No.CMH-1 GA/2018/1615	Dr. Bhimrao Ambedkar Sabha (Regn. No. 20), Narwana, Distt. Jind. “For completion of Ambedkar Bhawan & Hostel.”	5,00,000/-	SDO (C), Narwana.
	dt.26.02.2019			
635	U.O.No.CMH-1 GA/2018/1615	Dr. Bhim Rao Ambedkar Sewa Samiti (Regn. No. 205), Vill. Khardwal, Block Narwana, Distt. Jind. “For construction of Boundary Wall of Ambedkar Bhawan.”	2,00,000/-	SDO (C), Narwana.
	dt.26.02.2019			
636	U.O.No.CMH-1 GA/2018/1628	Sant Kabir Dharamshala Samiti Jhajjar (Regn. No. 06/15-B/1200), Mohalla Haripura, Near Chopta Bazar, Jhajjar. “For purchase of Furniture and electricity work in Dharmashala.”	2,50,000/-	SDO (C), Jhajjar.
	dt.26.02.2019			
637	U.O.No.CMH-1 GA/2018/1632	Gouri Shankar Gou Raksha Samiti (Regn. No. HARAMB-00052), Kalpi, Near Power House, Block Saha, Distt. Ambala. “For construction of Cow Sheds.”	5,00,000/-	SDO (C), Barara.
	dt.27.02.2019			

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
638	U.O.No.CMH-1 GA/2018/1632 dt.27.02.2019	Valmiki Sabha (Regn. No. 2), Barara, Distt. Ambala. “For construction of Community Hall near Balmiki Chaupal, Ward No. 1, Barara for general public use.”	5,00,000/-	SDO (C), Barara.
639	U.O.No.CMH-1 GA/2018/1632 dt.27.02.2019	Secretary, M.C. Barara, Distt. Ambala. “For construction of Boundary Wall, repair and Interlocking in Ravidass Chaupal, Maujgarh, Ward. No. 11, Barara.”	2,00,000/-	SDO (C), Barara.
640	U.O.No.CMH-1 GA/2018/1632 dt.27.02.2019	Rastriya Jagran Munch (Regd.), Barara, Distt. Ambala.	2,50,000/-	SDO (C), Barara.
		“For purchase and Free Distribution of Blankets among poor/needy persons.”		
641	U.O.No.CMH-1 GA/2018/1632 dt.27.02.2019	Shree Bhagwan Parshuram Sewa Samiti (Regn. No. 2018-07-007283), Pushpa Vihar, Barara, Distt. Ambala. “For Mass Marriages of Poor Girls.”	3,50,000/-	SDO (C), Barara.
642	U.O.No.CMH-1 GA/2018/1632 dt.27.02.2019	Gram Panchayat, Mohra, Block Ambala-I, Distt. Ambala. “For construction of Nala from Gopala Floor Mill to NH-1, Mohra.”	5,00,000/-	SDO (C), Ambala Cantt.
643	U.O.No.CMH-1 GA/2018/1632 dt.27.02.2019	Gram Panchayat, Chhapra, Block Saha, Distt. Ambala.	6,00,000/-	SDO (C), Barara.
		“For construction of Community Hall near Hanuman Mandir.”		
644	U.O.No.CMH-1 GA/2018/1632 dt.27.02.2019	Gram Panchayat, Tepla, Block Saha, Distt. Ambala. “For construction of Gate and Statue in memory of Shahid Vikramjit Singh.”	2,00,000/-	SDO (C), Barara.
645	U.O.No.CMH-1 GA/2018/1644 dt.27.02.2019	Sh. Sunil Sharma, #461-F, Housing Board Colony, Sector 21-D, Faridabad. “For financial assistance to Sh. Sunil Sharma for preparation and participation of his son Garv Gaur, in International Chess Championship.”	1,00,000/-	SDO (C), Faridabad.
646	U.O.No.CMH-1 GA/2018/1644 dt.27.02.2019	Sat Shri Lal Ji Mission Charitable Trust, 2-G-37, NIT, Faridabad. “For organizing Mass Marriage of Poor Girls and free distribution of Stationary & Uniforms to poor/needy students.”	3,00,000/-	SDO (C), Faridabad.
647	U.O.No.CMH-1 GA/2018/1644 dt.27.02.2019	Dakshata Foundation (Regn. No. 4165), Gali No. 7, Krishna Colony, Faridabad. “For organizing free Medical Camps and free distribution of Medicines to poor/needy patients.”	2,00,000/-	SDO (C), Faridabad.
648	U.O.No.CMH-1 GA/2018/1644 dt.27.02.2019	Purvanchal Mithlanchal Students Chetna Samiti (Regn. No. 02756), R-145, Adarsh Colony, Faridabad. “For free distribution of Stationary & Uniforms to poor/needy students.”	1,00,000/-	SDO (C), Faridabad.
649	U.O.No.CMH-1 GA/2018/1651 dt.27.02.2019	Pandit Gopal Sahay Welfare Society (Regd.), #696/24, Mandauthi Bazar, Near Old SDM Court, Bahadurgarh, Distt. Jhajjar. “For purchase of Furniture for general public use.”	1,00,000/-	SDO (C), Bahadurgarh

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
650	U.O.No.CMH-1 GA/2018/1651 dt.27.02.2019	Saini Samaj Jan Kalyan Samiti (Regd.), Saini Pura, Near Shiv Mandir, Bahadurgarh, Distt. Jhajjar. "For construction of Hall in the Building for general public use."	3,00,000/-	SDO (C), Bahadurgarh
651	U.O.No.CMH-1 GA/2018/1651 dt.27.02.2019	Parshuram Jan Sewa Samiti (Regn. No. 00360), Metro Pillar No. 827, Opp. Sadar Thana, Bahadurgarh, Distt. Jhajjar. "For repair of Building and purchase of Furniture for general public use."	2,00,000/-	SDO (C), Bahadurgarh
652	U.O.No.CMH-1 GA/2018/1651 dt.27.02.2019	Mata Basanti Devi Charitable Trust (Regn. No. 7217), Vill. Aasauda Siwan, Tehsil Bahadurgarh, Distt. Jhajjar. "For free distribution of Books and Stationary among poor students."	1,00,000/-	SDO (C), Bahadurgarh
653	U.O.No.CMH-1 GA/2018/1651 dt.27.02.2019	Sai Ladle Religious Trust (Regn. No. 3266), Khasra No. 1520/84, Near Sainik Public School, Sector-9, Bye Pass, Bahadurgarh, Distt. Jhajjar. "For repair of Building and purchase of Furniture for general public use."	2,50,000/-	SDO (C), Bahadurgarh
654	U.O.No.CMH-1 GA/2018/1651 dt.27.02.2019	Pt. Lakhmichand Memorial Dharamshala (Regn. No. 00638), Patel Park, Line Paar, Near Barahi Fatak, Bahadurgarh, Distt. Jhajjar. "For completion of Building of Dharamshala."	1,50,000/-	SDO (C), Bahadurgarh
655	U.O.No.CMH-1 GA/2018/1651 dt.27.02.2019	Senior Citizen Welfare Club (Regn. No. HR015201800618), #608, Plot No. 46, Quilla Mohalla, Bahadurgarh, Distt. Jhajjar. "For purchase of Furniture for general public use."	1,00,000/-	SDO (C), Bahadurgarh
656	U.O.No.CMH-1 GA/2018/1661 dt.27.02.2019	Shri Radha Krishna Giriraj Sewa Samiti (Regn. No. 00566), Bahadurgarh, Distt. Jhajjar. "For Repair of Building."	1,00,000/-	SDO (C), Bahadurgarh.
657	U.O.No.CMH-1 GA/2018/1661 dt.27.02.2019	Brahm Samaj Sewa Samiti (Regn. No. 109), Mandir Marg, Sector 2, Bahadurgarh, Distt. Jhajjar. "For flooring of the Building."	2,50,000/-	SDO (C), Bahadurgarh.
658	U.O.No.CMH-1 GA/2018/1661 dt.27.02.2019	Nar Sewa Narayan Sewa Sansthan (Regn. No. 074), #6/642, Railway Road, Bahadurgarh, Distt. Jhajjar. "For purchase of Medicines for free distribution among poor patients."	2,50,000/-	SDO (C), Bahadurgarh.
659	U.O.No.CMH-1 GA/2018/1661 dt.27.02.2019	Sanskar Bharti Sansthan (Regd.), Vill. Kasar, Bahadurgarh, Distt. Jhajjar. "For purchase of Library Books."	1,00,000/-	SDO (C), Bahadurgarh.
660	U.O.No.CMH-1 GA/2018/1661 dt.27.02.2019	Advait Sadguru Kabir Sewa Samiti (Regn. No. 00507), Ward No. 21, Radha Colony, Barahi Road, Bahadurgarh, Distt. Jhajjar. "For construction of Hall and purchase of Furniture for general public use."	5,00,000/-	SDO (C), Bahadurgarh.
661	U.O.No.CMH-1 GA/2018/1661 dt.27.02.2019	Sanatan Dharam Shiksha Samiti (Regn. No. 00167), Mahabir Mandir, Bahadurgarh, Distt. Jhajjar. "For purchase of Computers for setting up of Computer Lab."	2,50,000/-	SDO (C), Bahadurgarh.
662	U.O.No.CMH-1 GA/2018/1661 dt.27.02.2019	Shahid Brigadier Hoshiar Singh Stadium Welfare Association, Bahadurgarh, Distt. Jhajjar. "For purchase of Gym Equipments for youths."	1,50,000/-	SDO (C), Bahadurgarh.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
663	U.O.No.CMH-1 GA/2018/1671 dt.27.02.2019	Sh. Ajit Chorasiya S/o Sh. Dev Kishor, Gaba Colony, Sector 6-7, Panipat. "For financial assistance to Sh. Ajit Chorasiya for his Cancer treatment."	1,00,000/-	SDO (C), Panipat.
664	U.O.No.CMH-1 GA/2018/1671 dt.27.02.2019	Shri Krishna Club (Regd.), #134, Sector 12, HUDA, Panipat. "For free distribution of Stationary and School Uniforms to Blind & Divyang students."	2,00,000/-	SDO (C), Panipat.
665	U.O.No.CMH-1 GA/2018/1671 dt.27.02.2019	Sant Siromani Kabir Samaj Sewa Samiti (Regn. No. 00023), Opp. Khanna Kothi, Khanna Road, Shiv Nagar, Panipat. "For organizing free Medical Camp for poor people and Mass Marriages of poor girls."	1,00,000/-	SDO (C), Panipat.
666	U.O.No.CMH-1 GA/2018/1671 dt.27.02.2019	Shree Balaji Social Welfare Society (Regd), RIIT, 1 st Floor, Red Cross Bhawan, Near Light Chowk, GT Road, Panipat. "For purchase of Computers for providing free training to poor students."	1,00,000/-	SDO (C), Panipat.
667	U.O.No.CMH-1 GA/2018/1671 dt.27.02.2019	Smt. Meenu W/o Sh. Joginder, Kaptan Nagar, Panipat.	1,00,000/-	SDO (C), Panipat.
		"For financial assistance to Smt. Meenu for her heart treatment."		
668	U.O.No.CMH-1 GA/2018/1671 dt.27.02.2019	Sh. Amar Lal Chugh S/o Sh. Gurmukh Singh, H. No. 782/8, Sethi Chowk, Lal Masjid, Kamli Mohalla, Panipat. "For financial assistance to Sh. Amar Lal Chugh for construction of House, being poor."	2,00,000/-	SDO (C), Panipat.
669	U.O.No.CMH-1 GA/2018/1671 dt.27.02.2019	Sh. Amrit Pal Singh S/o Sh. Manohar Singh, S.D. College Road, Panipat. "For financial assistance to Sh. Amrit Pal Singh for his Spine treatment."	2,00,000/-	SDO (C), Panipat.
670	U.O.No.CMH-1 GA/2018/1671 dt.27.02.2019	Sh. Manav Arora S/o Sh. Munish Arora, Asandh Road, Panipat. "For financial assistance to Sh. Manav Arora for his Spine treatment."	2,00,000/-	SDO (C), Panipat.
671	U.O.No.CMH-1 GA/2018/1671 dt.27.02.2019	Sh. Kashmir Lal Manchanda S/o Sh. Laxman Dass Manchanda, Diwan Nagar, Panipat. "For financial assistance to Sh. Kashmir Lal Manchanda for Heart treatment of his son."	2,00,000/-	SDO (C), Panipat.
672	U.O.No.CMH-1 GA/2018/1671 dt.27.02.2019	Sh. Ramanpreet Singh S/o Sh. Inder Jeet Singh, Sethi Chowk, Panipat. "For financial assistance to Sh. Ramanpreet Singh for construction of House, being poor."	2,00,000/-	SDO (C), Panipat.
673	U.O.No.CMH-1 GA/2018/1700 dt.27.02.2019	Shri Mata Mansa Devi Charitable & Development Trust (Regn. No. 2614), New Bhandara Hall, Mata Mansa Devi, Panchkula. "For Organizing of Cultural Activities, Free Medical Camp for poor people, and purchase of Light & Sound Equipments."	11,00,000/-	SDO (C), Panchkula.
674	U.O.No.CMH-1 GA/2018/1696 dt.27.02.2019	Uttarakhand Yuva Manch (Regn. No. 2640) Chandigarh, #5088, Sector 38-West, Chandigarh. "For organizing Blood Donation Camp.	50,000/-	SDO (C), Panchkula.
675	U.O.No.CMH-1 GA/2018/1809	Shree Ram Sen. Sec. School (Regn. No. HR012R0009), Narnaul Road, Mohanpur Nangal Choudharv, Distt. Mahendergarh. "For purchase of	11,00,000/-	SDO (C), Narnaul.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.28.02.2019	Books, Furniture and Computer for Library.”		
676	U.O.No.CMH-1 GA/2018/1809	Ram Shiksha Samiti (Regn. No. HR012-2013-000R9), Nangal Chaudhary, Distt. Mahendergarh. “For purchase of Books, Furniture and Computer for Library.”	11,00,000/-	SDO (C), Narnaul.
	dt.28.02.2019			
677	U.O.No.CMH-1 GA/2018/1809	Adrash Kalyan Samiti, Narnaul (Regn. No. 00A29), Moh. Adrash Nagar, Ward No. 3, Narnaul, Distt. Mahendergarh. “For purchase of Books, Furniture and Computer for Library.”	5,00,000/-	SDO (C), Narnaul.
	dt.28.02.2019			
678	U.O.No.CMH-1 GA/2018/1809	Jai Shiv Bholay Dharmik Smaiti (Regn. No. 00200), Vill. Mandi, Narnaul, Distt. Mahendergarh. “For purchase of Books, Furniture and Computer for Library.”	50,000/-	SDO (C), Narnaul.
	dt.28.02.2019			
679	U.O.No.CMH-1 GA/2018/1809	Sh. Anil Kumar S/o Sh. Prahlad Kumar, Azam Nagar, Narnaul, Mahendergarh. “For financial assistance to Sh. Anil Kumar for repair of House, being poor.”	1,50,000/-	SDO (C), Narnaul.
	dt.28.02.2019			
680	U.O.No.CMH-1 GA/2018/1809	Smt. Santosh W/o Sh. Leela Ram, Vill. Seka, Narnaul, Distt. Mahendergarh. “For financial assistance to Smt. Santosh for repair of House, being poor.”	1,00,000/-	SDO (C), Narnaul.
	dt.28.02.2019			
681	U.O.No.CMH-1 GA/2018/1809	Smt. Aman Devi W/o Sh. Shyam Sunder, Moh. Purani Mandi, Narnaul, Distt. Mahendergarh. “For financial assistance to Smt. Aman Devi for construction of House, being poor.”	1,00,000/-	SDO (C), Narnaul.
	dt.28.02.2019			
682	U.O.No.CMH-1 GA/2018/1819	Gita Kanya Shiksha Samiti (Regn. No. 435), Gita Kanya Vidhalya Parisar, Amin Marg, Kurukshetra. “For purchase of Sound System.”	50,000/-	SDO (C), Thanesar.
	dt.28.02.2019			
683	U.O.No.CMH-1 GA/2018/1819	Yuva Khel and Sanskritik Club (Regn. No. 1505), Vill. Palwal, Distt. Kurukshetra. “For purchase of Gym Equipments for youth and organizing Sports activities.	6,00,000/-	SDO (C), Thanesar.
	dt.28.02.2019			
684	U.O.No.CMH-1 GA/2018/1819	Shri Khatu Shyam Sewa Samiti (Regn. No. 1204), #42, Anaj Mandi, Pehowa, Distt. Kurukshetra. “For organizing cultural activities.”	50,000/-	SDO (C), Pehowa.
	dt.28.02.2019			
685	U.O.No.CMH-1 GA/2018/1819	Mirzapur Sports Club (Regn. No. 1730), Vill. Mirzapur, Thanesar, Kurukshetra. “For purchase of Sports Equipments for youth and organizing Sports activities.”	2,50,000/-	SDO (C), Thanesar.
	dt.28.02.2019			
686	U.O.No.CMH-1 GA/2018/1819	Azad Yuva Club (Regn. No.94), Vill. Samaspur, Thanesar, Kurukshetra. “For purchase of Sports Equipments for youths.”	1,00,000/-	SDO (C), Thanesar.
	dt.28.02.2019			
687	U.O.No.CMH-1 GA/2018/1819	Guru Brahmanand Trust (Regn. No. 7992), Jagadguru Brahmanand Ashram, Brhamsrovar, Kurukshetra. “For construction of Hall.”	6,00,000/-	SDO (C), Thanesar.
	dt.28.02.2019			
688	U.O.No.CMH-1 GA/2018/1829	Arya Sports Academy (Regn. No. 00268), Vill. Amin, Thanesar, Distt. Kurukshetra. “For purchase of Sports Equipments for youth.”	1,00,000/-	SDO (C), Thanesar.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.28.02.2019			
689	U.O.No.CMH-1 GA/2018/1829	Kisan Khetihar Majdoor avm Dharmik Vikas Sangthan (Regn. No. 0075), #1580, Sector 3, UE, Kurukshetra. "For organizing of Cultural Activities and free distribution of cloths /medicines to poor person."	1,00,000/-	SDO (C), Thanesar.
	dt.28.02.2019			
690	U.O.No.CMH-1 GA/2018/1829	Shri Khatu Shyam Pariwar Sewa Samiti (Regn. No. 9899), Near Hanuman Mandir, Old Vegetable Market, Thanesar, Kurukshetra. "For organizing cultural activities and distribution of free Blankets to poor persons."	1,00,000/-	SDO (C), Thanesar.
	dt.28.02.2019			
691	U.O.No.CMH-1 GA/2018/1829	Shiv Mandir Khel Committee (Regn. No. 1501), Vill. Jhinjharpur, Thanesar, Distt. Kurukshetra. "For purchase of Gym Equipments for youth and organizing Sports activities."	5,00,000/-	SDO (C), Thanesar.
	dt.28.02.2019			
692	U.O.No.CMH-1 GA/2018/1829	Uttarakhand Bhratrimandal Kurukshetra (Regn. No. 85), Kheri Ram Nagar, Thanesar, Distt. Kurukshetra. "For Construction of Hall."	5,00,000/-	SDO (C), Thanesar.
	dt.28.02.2019			
693	U.O.No.CMH-1 GA/2018/1829	Baba Kishna Charitable Trust (Regn. No. 3131), Jhansa Road, Bhiwani Khera, Distt.Kurukshetra. "For promotion of Sports Activities."	50,000/-	SDO (C), Thanesar.
	dt.28.02.2019			
694	U.O.No.CMH-1 GA/2018/1829	Kurukshetra District Badminton Association (Regn. No.25), Dronacharya Stadium, Kurukshetra. "For purchase of Sports Equipments for youths."	1,00,000/-	SDO (C), Thanesar.
	dt.28.02.2019			
695	U.O.No.CMH-1 GA/2018/1839	Baba Jivan Das Club (Regn. No. 01983), Vill. Bhau Akbarpur, Distt. Rohtak. "For promotion of Sports Activities."	5,00,000/-	SDO (C), Rohtak
	dt.28.02.2019			
696	U.O.No.CMH-1 GA/2018/1839	Sh. Ankit S/o Sh. Karambir, Vill. Bhau Akbarpur, Distt. Rohtak "For financial assistance to Sh. Ankit for preparation/participation in National / International Kabaddi Games."	1,00,000/-	SDO (C), Rohtak
	dt.28.02.2019			
697	U.O.No.CMH-1 GA/2018/1844	Sh. Subhash Sharma S/o Sh. Hari Singh Sharma, #122, Vijay Colony, Yamunanagar. "For financial assistance to Sh. Subhash Sharma for repair of House, being poor."	1,00,000/-	SDO (C), Jagadhari.
	dt.28.02.2019			
698	U.O.No.CMH-1 GA/2018/1844	Sh. Rohit Dhiman S/o Sh. Surinder Kumar, #B-9, Vishnu Nagar, Jagadhari, Yamunanagar. "For financial assistance to Sh. Rohit Dhiman for repair of House, being poor."	1,00,000/-	SDO (C), Jagadhari.
	dt.28.02.2019			
699	U.O.No.CMH-1 GA/2018/1844	Sh. Amesh Kumar S/o Sh. Subhash Chander, H. No. 1607, Tilak Nagar, Jagadhari Workshop, Yamunanagar. "For financial assistance to Sh. Amesh Kumar for repair of House, being poor."	1,00,000/-	SDO (C), Jagadhari.
	dt.28.02.2019			
700	U.O.No.CMH-1 GA/2018/1844	Smt. Naveen Bala W/o Sh. Ravi Kant, Ward No. 12, Vill. Shadipur, Yamunanagar. "For financial assistance to Smt. Naveen Bala for repair of House, being poor."	1,00,000/-	SDO (C), Jagadhari.
	dt.28.02.2019			
701	U.O.No.CMH-1 GA/2018/1844	Sant Nirankari Mandal, (Regd.), Sant Nirankari Bhawan, Yamunanagar. "For construction of Toilets."	2,00,000/-	SDO (C), Jagadhari.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.28.02.2019			
702	U.O.No.CMH-1 GA/2018/1844	Sh. Joginder Pal S/o Sh. Rattan Daut, Vill. Karera, Distt. Yamunanagar. "For financial assistance to Sh. Joginder Pal for repair of House, being poor."	1,00,000/-	SDO (C), Jagadhari.
	dt.28.02.2019			
703	U.O.No.CMH-1 GA/2018/1844	Sh. Surinder Kumar S/o Sh. Bhola Ram, Gali No. 0-A, Azad Nagar, Chaudhary Colony, Yamunanagar. "For financial assistance to Sh. Surinder Kumar for repair of House, being poor."	1,00,000/-	SDO (C), Jagadhari.
	dt.28.02.2019			
704	U.O.No.CMH-1 GA/2018/1844	Sh. Ashok Kumar S/o Sh. Maan Singh, Ward No. 2, Vill. Chaneti, Distt. Yamunanagar. "For financial assistance to Sh. Ashok Kumar for repair of House, being poor."	1,00,000/-	SDO (C), Jagadhari.
	dt.28.02.2019			
705	U.O.No.CMH-1 GA/2018/1844	Dayanand Educational Trust (Regn. No. 00156), Arya Samaj Mandir, Model Town, Yamunanagar. "For purchase of Computers for set up of Computer Lab for poor students."	4,00,000/-	SDO (C), Jagadhari.
	dt.28.02.2019			
706	U.O.No.CMH-1 GA/2018/1844	Sh. Manish Dhiman S/o Sh. Amarnath, Vill. Behrampur, Yamunanagar. "For Financial assistance to Sh. Manish Dhiman for repair of House, being poor."	1,00,000/-	SDO (C), Jagadhari.
	dt.28.02.2019			
707	U.O.No.CMH-1 GA/2018/1857	Sh. Ram Parsad S/o Sh. Hari Singh, Ward No. 19/26, Nawab Colony Camp, Yamunanagar. "For financial assistance to Sh. Ram Parsad for repair of House, being poor."	1,00,000/-	SDO (C), Jagadhari.
	dt.28.02.2019			
708	U.O.No.CMH-1 GA/2018/1857	Jagadhri Yamuna Nagar Tennis Association (Regn. No. 00724), O-15, Industrial Area, Yamunanagar. "For purchase of Sports Kits and Sports Equipments for poor students."	2,00,000/-	SDO (C), Jagadhari.
	dt.28.02.2019			
709	U.O.No.CMH-1 GA/2018/1857	Football Association Distt. Yamunanagar (Regn. No. 00015), Yamunanagar. "For purchase of Sports Equipments for Youths."	2,00,000/-	SDO (C), Jagadhari.
	dt.28.02.2019			
710	U.O.No.CMH-1 GA/2018/1857	Sh. Mohit Dua S/o Sh. Rajnish Dua, #446, East Bhatia Nagar, Jagadhari, Distt. Yamunanagar. "For financial assistance to Sh. Mohit Dua for repair of House, being poor."	1,00,000/-	SDO (C), Jagadhari.
	dt.28.02.2019			
711	U.O.No.CMH-1 GA/2018/1857	Roshni Charitable Trust, #46, Raghunath Puri, Tejli Road, Near ESI Hospital, Jagadhari, Distt. Yamunanagar. "For organizing Blood Donation Camps and Mass Marriages of Poor Girls."	2,00,000/-	SDO (C), Jagadhari.
	dt.28.02.2019			
712	U.O.No.CMH-1 GA/2018/1857	Smt. Dhan Devi W/o Sh. Avdesh, #29, Tagor Garden, Near Bus Stand, Jagadhari, Yamunanagar. "For financial assistance to Smt. Dhan Devi for repair of House, being poor."	50,000/-	SDO (C), Jagadhari.
	dt.28.02.2019			
713	U.O.No.CMH-1 GA/2018/1866	Aggarwal Panchayat (Regd.), Aggarwal Dharamshala, Pundri, Distt. Kaithal. "For construction of Building."	1,00,000/-	SDO (C), Kaithal.
	dt.28.02.2019			
714	U.O.No.CMH-1 GA/2018/1870	Aggarwal Sabha (Regn. No. 1454), Brara, Distt. Ambala. "For construction of Building."	1,00,000/-	SDO (C), Barara.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.28.02.2019			
715	U.O.No.CMH-1 GA/2018/1870	Aggarwal Fellowship Club (Regn. No. 835), Nandi Devi Dharamshala, Near Kali Bari Chowk, Ambala Cantt. "For purchase of Van for Mobile Dispensary for free service to poor people."	2,50,000/-	SDO (C), Ambala Cantt.
	dt.28.02.2019			
716	U.O.No.CMH-1 GA/2018/1870	Sri Guru Hargobind Sahib Sewa Society (Regd.), Gurmat Library, Gurdwara Sri Manji Sahib, Ambala City. "For construction of Building for Charitable Dispensary."	5,00,000/-	SDO (C), Ambala City.
	dt.28.02.2019			
717	U.O.No.CMH-1 GA/2018/1870	Rotary Club Ambala City, Rotary Bhawan, 103, Model Town, Ambala City. "For purchase of 4 No. Pad Vending Machines for providing free sanitary pads to girl students."	3,00,000/-	SDO (C), Ambala City.
	dt.28.02.2019			
718	U.O.No.CMH-1 GA/2018/1870	Bhagwan Shri Parshuram Goshala (00667), #102, Jaggi Garden, Naraingarh Road, Ambala City. "For purchase of Fodder for Cows."	2,50,000/-	SDO (C), Ambala City.
	dt.28.02.2019			
719	U.O.No.CMH-1 GA/2018/1870	Shri Sanatan Sewa Sabha, Ambala City (Regn No. 00772), Shri Vaishno Mata Mandir, UE, Sector 10, Ambala City. "For extension of Community Hall."	2,50,000/-	SDO (C), Ambala City.
	dt.28.02.2019			
720	U.O.No.CMH-1 GA/2018/1870	K.P.A.K. Mahavidyala, Nadi Mohalla, Amabala City. "For repair/renovation of Building."	2,50,000/-	SDO (C), Ambala City.
	dt.28.02.2019			
721	U.O.No.CMH-1 GA/2018/1870	Mera Aasman Welfare & Charitable Trust, #1012, Sector 7, Ambala City. "For organizing Mass Marriages of Poor/needy Girls."	2,50,000/-	SDO (C), Ambala City.
	dt.28.02.2019			
722	U.O.No.CMH-1 GA/2018/1870	Ex-Air Warriors Welfare Association Ambala District, #1596, Vijay Nagar, Ambala City. "For construction of Building."	2,50,000/-	SDO (C), Ambala City.
	dt.28.02.2019			
723	U.O.No.CMH-1 GA/2018/1870	Shri Guru Teg Bahadur High School, Vill. Naneola, Distt. Ambala. "For construction of Rooms in School."	2,50,000/-	SDO (C), Ambala City.
	dt.28.02.2019			
724	U.O.No.CMH-1 GA/2018/1870	Naujawan Sabha (Regn. No. 180, Vill. Naneola, Distt. Ambala. "For organizing Sports Meet for promotion of Sports activities."	2,50,000/-	SDO (C), Ambala City.
	dt.28.02.2019			
725	U.O.No.CMH-1 GA/2018/1870	Aggarwal Sabha (Regn. No. 28), Naraingarh, Distt. Ambala. "For construction of Building."	1,00,000/-	SDO (C), Naraingarh.
	dt.28.02.2019			
726	U.O.No.CMH-1 GA/2018/1888	Gram Panchayat Danoda Kalan, Tehsil Narwana, Distt. Jind. "For Renovation / Repair of Binain Khap Chabutra at Vill. Danoda Kalan."	11,00,000/-	SDO (C), Narwana.
	dt.28.02.2019			
727	U.O.No.CMH-1 GA/2018/1684	Nari Tu Narayani Utthan Samiti (Regn. No. 00818), #597, Opp. Khurana Paints, Near 8 Marla Cowk, Panipat. "For purchase of Computers for providing	1,00,000/-	SDO (C), Panipat.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.27.02.2019	free training to poor students.”		
728	U.O.No.CMH-1 GA/2018/1684	Shree Ram Leela Committee, (Regd.) #333/4, Near Gaur Brahman Dharamshala, Rajputana Bazar, Panipat. “For organizing free Medical Camp and distribution of free medicines to poor people.”	1,00,000/-	SDO (C), Panipat.
	dt.27.02.2019			
729	U.O.No.CMH-1 GA/2018/1684	Shri Radha Madhav Kalyaan Samiti, (Regn. No. 01131), #32, Krishan Nagar, Tehsil Town, Panipat. “For free distribution of Stationary and School Uniforms to needy students.”	2,00,000/-	SDO (C), Panipat.
	dt.27.02.2019			
730	U.O.No.CMH-1 GA/2018/1684	Senior Citizen Welfare Association (Regn. No. 00174), Capt. Sadanand Park, Model Town, Panipat. “For organizing free Medical Camp, distribution of free medicines to poor people and Mass Marriages of poor girls.”	1,00,000/-	SDO (C), Panipat.
	dt.27.02.2019			
731	U.O.No.CMH-1 GA/2018/1684	Sh. Resham Singh S/o Sh. Mukhtayar Singh, #673, New Diwan Nagar, Panipat. “For financial assistance to Sh. Resham Singh for his heart treatment.”	1,00,000/-	SDO (C), Panipat.
	dt.27.02.2019			
732	U.O.No.CMH-1 GA/2018/1684	Shree Sanatan Dharam Sangthan (Regn. No. 01144), #59, Sukhdev Nagar, Panipat. “For organizing free Medical Camp and distribution of free medicines to poor people.”	3,00,000/-	SDO (C), Panipat.
	dt.27.02.2019			
733	U.O.No.CMH-1 GA/2018/1684	Sh. Sunil Kumar S/o Sh. Jeet Parkash Saluja, #186, Ram Nagar, Near Fateh Puri Chowk, Teshil Town, Panipat. “For financial assistance to Sh. Sunil Kumar for construction of House, being poor.”	2,00,000/-	SDO (C), Panipat.
	dt.27.02.2019			
734	U.O.No.CMH-1 GA/2018/1684	Sh. Gourav Sachdeva S/o Sh. Rakesh Sachdeva, #37, Green Park, Tehsil Camp, Panipat. “For financial assistance to Sh. Gourav Kumar for Thalassemia treatment of his son.”	1,00,000/-	SDO (C), Panipat.
	dt.27.02.2019			
735	U.O.No.CMH-1 GA/2018/1684	Jan Jan Kalyan Sewa Samiti (Regd.), Sanoli Raod, Panipat. “For organizing free Medical Camp and distribution of free medicines to poor people.”	1,00,000/-	SDO (C), Panipat.
	dt.27.02.2019			
736	U.O.No.CMH-1 GA/2018/2073	Kshatriya Rajput Dharamshala (Regn. No. 036), Vill. Kapal Mochan, Tehsil Bilaspur, Distt. Yamunanagar. “For construction / completion of Building.”	2,00,000/-	SDO (C), Bilaspur.
	dt.07.03.2019			
737	U.O.No.CMH-1 GA/2018/2073	Sh. Dhum Singh S/o Sh. Krishan Singh, Vill. Nachraun, Tehsil Radaur, Distt. Yamunanagar. “For financial assistance to Sh. Dhum Singh for repair of House, being poor.”	1,00,000/-	SDO (C), Radaur.
	dt.07.03.2019			
738	U.O.No.CMH-1 GA/2018/2073	Gaur Brahman Sabha (Regn. No. 130), Bubaka Road, Radaur, Distt. Yamunanagar. “For construction of Building.”	2,00,000/-	SDO (C), Radaur.
	dt.07.03.2019			
739	U.O.No.CMH-1 GA/2018/2073	Sh. Mohit S/o Sh. Ashok Kumar, Vill. Khajuri, Tehsil Radaur, Distt. Yamunanagar. “For financial assistance to Sh. Mohit for repair of House, being poor.”	1,00,000/-	SDO (C), Radaur.
	dt.07.03.2019			
740	U.O.No.CMH-1 GA/2018/2073	Saini Rashtriya Panchayat (Regn. No. 101), Plot No. 14, Basant Vihar Clolny, Ratauli Road, Yamunangar. “For construction of Building.”	2,00,000/-	SDO (C), Jagadhari.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.07.03.2019			
741	U.O.No.CMH-1 GA/2018/2073	Sh. Ankit S/o Sh. Rajiv, Geeta Colony, Back Gate MLN School, Radaur, Distt. Yamunanagar. "For financial assistance to Sh. Ankit for repair of House, being poor."	1,00,000/-	SDO (C), Radaur.
	dt.07.03.2019			
742	U.O.No.CMH-1 GA/2018/2073	Sh. Ajay Kumar S/o Late Sh. Nayab Singh, Radaur, Distt. Yamunanagar. "For financial assistance to Sh. Ajay Kumar for repair of House, being poor."	1,00,000/-	SDO (C), Radaur.
	dt.07.03.2019			
743	U.O.No.CMH-1 GA/2018/2073	Sh. Nayaj Mohmad S/o Sh. Nathu Khan, Vill. Golni, Tehsil Jagadhari, Distt. Yamunanagar. "For financial assistance to Sh. Nayaj Mohmad for repair of House, being poor."	1,00,000/-	SDO (C), Jagadhari.
	dt.07.03.2019			
744	U.O.No.CMH-1 GA/2018/2072	Sh. Vijay Mane S/o Sh. Yashwant Mane, Khera Mohalla, Radaur, Distt. Yamunanagar. "For financial assistance to Sh. Vijay Mane for repair of House, being poor."	1,00,000/-	SDO (C), Radaur.
	dt.07.03.2019			
745	U.O.No.CMH-1 GA/2018/2072	Gram Panchayat Saran, Distt. Yamunanagar. "For earth filling in Stadium Ground and levelling."	2,00,000/-	SDO (C), Jagadhari.
	dt.07.03.2019			
746	U.O.No.CMH-1 GA/2018/2072	Gram Panchayat Golni, Distt. Yamunanagar. "For earth filling in Stadium Ground and levelling."	2,00,000/-	SDO (C), Jagadhari.
	dt.07.03.2019			
747	U.O.No.CMH-1 GA/2018/2072	Gram Panchayat Thaska Khadar, Distt. Yamunanagar. "For earth filling in Stadium Ground, levelling and purchase of Sports Equipments."	1,00,000/-	SDO (C), Jagadhari.
	dt.07.03.2019			
748	U.O.No.CMH-1 GA/2018/2072	Gram Panchayat Rapri, Distt. Yamunanagar. "For earth filling in Stadium Ground and levelling."	1,50,000/-	SDO (C), Jagadhari.
	dt.07.03.2019			
749	U.O.No.CMH-1 GA/2018/2072	Sh. Nishant Kumar S/o Sh. Jai Partap, Vill. Nachraun, Tehsil Radaur, Distt. Yamunanagar. "For financial assistance to Sh. Nishant Kumar for repair of House, being poor."	1,00,000/-	SDO (C), Radaur.
	dt.07.03.2019			
750	U.O.No.CMH-1 GA/2018/2072	Sh. Yuvraj Singh S/o Sh. Kanwarpal, Vill Kamalpur, Jagadhari, Distt. Yamunanagar. "For financial assistance to Sh. Yuvraj Singh for repair of House, being poor."	1,00,000/-	SDO (C), Jagadhari.
	dt.07.03.2019			
751	U.O.No.CMH-1 GA/2018/2070	Dant Gaurakh Gau Samiti (Regn. No. 00248), Vill. Thana, Tehsil Pehowa, Distt. Kurukshetra. "For purchase of Fodder."	1,00,000/-	SDO (C), Pehowa.
	dt.07.03.2019			
752	U.O.No.CMH-1 GA/2018/2070	Shri Saraswati Ram Natak Club (Regn. No. 000197), Pehowa, Distt. Kurukshetra. "For promotion of Cultural Activities."	51,000/-	SDO (C), Pehowa.
	dt.07.03.2019			
753	U.O.No.CMH-1 GA/2018/2070	Sh. Gopal Darshan S/o Late Sh. Raj Kumar, Vill. Dhanirampura, Tehsil Pehowa, Distt. Kurukshetra. "For financial assistance to Sh. Gopal Darshan for	1,00,000/-	SDO (C), Pehowa.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.07.03.2019	repair of House, being poor.”		
754	U.O.No.CMH-1 GA/2018/2069	Sh. Ashok Kumar S/o Sh. Phool Singh, Vill. Mohangarh Chhapra, Tehsil Uchana, Distt. Jind.	1,00,000/-	SDO (C), Uchana.
	dt.07.03.2019	“For financial assistance to Sh. Ashok Kumar for Repair of House, being poor.”		
755	U.O.No.CMH-1 GA/2018/2071	Jai Durge Gau Sewa Samiti (Regn. No. 00576), Padla, Tehsil & Distt. Kaithal. “For purchase of Fodder.”	1,00,000/-	SDO (C), Kaithal.
	dt.07.03.2019			
756	U.O.No.CMH-1 GA/2018/2071	Sh. Shyam Lal S/o Sh. Bhale Ram, Vill. Malkheri, Tehsil & Distt. Kaithal. “For financial assistance to Sh. Shyam Lal for repair of House, being poor.”	1,00,000/-	SDO (C), Kaithal.
	dt.07.03.2019			
757	U.O.No.CMH-1 GA/2018/2071	Sh. Manoj Kumar S/o Sh. Shri Chand, Vill. Malkheri, Tehsil & Distt. Kaithal. “For financial assistance to Sh. Manoj Kumar for repair of House, being poor.”	1,00,000/-	SDO (C), Kaithal.
	dt.07.03.2019			
758	U.O.No.CMH-1 GA/2018/2071	Veer Siromani Maharana Partap Singh Jansewa Samiti (Regn. No. 00496), Vill. Faral, Tehsil & Distt. Kaithal	2,00,000/-	SDO (C), Kaithal.
	dt.07.03.2019			
		“For Repair / construction of Building.”		
759	U.O.No.CMH-1 GA/2018/2071	Maharana Partap Sewa Samiti (Regn. No. HR-005/2016/01339), Vill. Bata, Tehsil & Distt. Kaithal. “For Repair / construction of Building.”	2,00,000/-	SDO (C), Kaithal.
	dt.07.03.2019			
760	U.O.No.CMH-1 GA/2018/2071	Giandeep Sr. Sec. School (Code10424, School Code 2575/KTL/12 th /Bose), Vill. Padla, Tehsil & Distt. Kaithal. “For promotion of Sports Activities, Construction / completion of Building, flooring and interlocking in the School.”	4,00,000/-	SDO (C), Kaithal.
	dt.07.03.2019			
761	U.O.No.CMH-1 GA/2018/2117	R.K.S.D. College, Kaithal. “For construction of Extension Building of College.”	51,00,000/-	SDO (C), Kaithal.
	dt.08.03.2019			
762	U.O.No.CMH-1 GA/2018/2074 dt.07.03.2019	Shradhanand Anathalaya Trust (Regd.), Karantal, Karnal. 1. “For purchase of Fodder for Maharishi Dayanand Gaushala, Kaithal Road, Karnal.(Rs.5,00,000/-) “For Repair of Building, purchase of Sports Equipments & free distribution of	10,00,000/-	SDO (C), Karnal.

Allocation of Discretionary Grants sanctioned by Sh. Banwari lal, Minister, Haryana,				
Chandigarh for the financial year 2018-19.				
Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. Secy./ MPHE/ 2018/ 01 dt.24 04 2018	Balmiki Bhairav Samoday, VPO- Mathana Tehsil Thanesar District Kunkshetra (Regd No. HR/KKR/2013/00085). "For completion of Bhawan."	100000	SDO © Thanesar
2	U.O.No. Secy./ MPHE/ 2018/ 05 dt.24 04 2018	Banjara Cultural Group,11, Red cross Comolex, Ambedkar Chowk, Rewari (Regd No. 1482 of 1994), Dist. Rewari. "For Development of Cultural Activities."	100000	SDO © Rewari
3	U.O.No. Secy./ MPHE/ 2018/ 09 dt.24 04 2018	Shree Lakhdatar Utsav Samiti, Nauhria Bazar, Sirsa, Haryana (Regd. No. 1338), Distt. Sirsa "For completion of building."	1100000	SDO © Sirsa
4	U.O.No. Secy./ MPHE/ 2018/ 13 dt.24 04 2018	Sant Kabir Siksha Samiti, Dhanak Samaj, 11.0 t. Hisar, Haryana (Regd. No. 795), Distt. Hisar. "For construction of rooms in Sant Kabir Hostel."	1100000	SDO © Hisar
5	U.O. No .Secy/M PHE - 2018/17 dt. 09.05.2018	Hindu Sr. Secondary School, Aramnagar, Block Bawal,Distt. No.0068/2012). "For distribution of prizes to the children who participated in the cultural programme/activities."	200000	SDO (C) BAWAL
6	U.O. No .Secy/M PHE - 2018/21 dt. 09.05.2018	Gram Panchayat Bharawas, Block and Distt. 3.00 Rewari. "For const. of Rasta from main road to Dharamshala in village Barawas."	300000	BDPO Rewari
7	U.O. No .Secy/M PHE - 2018/24 dt. 09.05.2018	Gram Panchayat Sahapur, Block Bawal, Distt. Rewari. "For construction of SC Chaupal."	800000	BDPO Bawal
8	U.O. No .Secy/M PHE - 2018/17 dt. 09.05.2018	Gram Panchayat Shekhpur, Block Bawal, Distt. 5 Rewari. "For const. of Baramada & Rooms in SC Chaupal (Rs.8.00 lacs) and for water tank in SC Basti at Gram Panchayat Sekhpur (Rs.3.00 lac)."	1100000	BDPO Bawal
9	U.O. No .Secy/M PHE - 2018/32 dt. 09.05.2018	Hindu Shiksha Samiti, Sanskriti Bhawan, Kurukshetra (Haryana) 136118 (Regd. No.00436/13.04.2015). "For const. of rooms in Lala Gaddu Ram Geeta Vidya Mandir Mandi Adampur, Hisar."	1100000	SDO (C) Thanesar
10	U.O. No .Secy/M PHE - 2018/37 dt. 15.05.2018	District Sports and Youth Affairs Officer Rewari. "For maintenance/purchase of machinery for development of Sports Stadium Bawal."	1000000	SDO (C) Bawal
11	U.O. No .Secy/M PHE - 2018/41 dt. 16.05.2018	District Sports and Youth Affairs Officer	500000	SDO (C) Rewari

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
12	U.O. No .Secy/M PHE - 2018/45 dt. 22.05.2018	Saraswati Vidya Niketan, A.V.M. Vikas Samiti, Gopal basti, Bharawas road Rewari (Regd. No. 00187). "For development of Cultural Activities."	200000	SDO (C) Rewari
13	U.O. No .Secy/M PHE - 2018/49 dt. 22.05.2018	New Era Senior Secondary School, Kund District Rewari (Affiliation No. 531393). "For maintenance/purchase of Library books."	200000	SDO (C) Rewari
14	U.O.No. Secy./ MPHE/ 2018/ 57 dt.06 06 2018	Gram Panchayat, Gujjar Majri, Block Bawal District Rewari. "For construction of SC Chaupal."	900000	BDPO Bawal
15	U.O.No. Secy./ MPHE/ 2018/ 61 dt.06 06 2018	Government Middle School, Kasauli Block Bawal District Rewari. "For Boundary wall of Govt. Middle School, Kasauli."	800000	SDO © Bawal
16	U.O.No. Secy./ MPHE/ 2018/ 53 dt.06 06 2018	Shri Guru Ravidas Mahasabha, Narnaul, District Mahendergarh (Regd. No. HR-012201300G-II). "For completion of Ravidas Bhawan."	1100000	SDO © Narnaul
17	U.O.No. Secy./ MPHE/ 2018/ 65 dt.21 06 2018	Gram Panchayat. Buroli, Block Dahina District Rewari. "For construction of Rasta from H/o Balwan Singh to H/o Om Gussain."	800000	BDPO Dahina
18	U.O.No. Secy./ MPHE/ 2018/ 69 dt.26 06 2018	Rashtriya Janhit Mission Trust, Rewari (Reg. No. 1003). "For Development of Cultural Activities."	100000	SDO © Rewari
19	U.O.No. Secy./ MPHE/ 2018/ 77 dt.27 06 2018	Arawali Education Society, Tankri Block Bawal, District Rewari (Regd. No. 000!). "For purchase of Library books."	200000	SDO © Bawal
20	U.O.No. Secy./ MPHE/ 2018/ 81 dt.27 06 2018	Smt. Savita W/o Sh. Parveen Kumar, Village- Khaieta, Block Khol District Rewari. "For repair of House being a poor lady."	100000	SDO © Rewari
21	U.O. No .Secy/M PHE - 2018/85 dt. 27.06.2018	Gram Panchayat, Nangli Parsapur, Block Bawal, t. District Rewari. "(i) For construction of Street from the H/o Sh. Mahinder to H/o Sh. Madu Ram (Rs. 6.00 lacs). (ii) For Boundary wall of play ground (4.00 lacs)."	1000000	BDPO Bawal
22	U.O. No .Secy/M PHE - 2018/73 dt. 27.06.2018	Gram Panchayat, Ishrana, District Panipat. "For t. construction of retaining wall of pond of Baba Sumer Dass."	500000	BDPO Ishrana
23	U.O. No .Secy/M PHE - 2018/89 dt. 04.07.2018	Ready to Help, Deep Tower, Chhotu Ram Park Chowk, Rohtak. (Regd: No. 15154). For Development of Cultural activities and fo organizing Blood Donation Camps/ Health etc."	250000	SDO (C) Rohtak
24	U.O. No .Secy/M PHE - 2018/93 dt. 17.07.2018	Gram Panchayat Gujjarwas, Block: Bawal, Dist Rewari. "For Construction of Street/ Galli from the H/o Sh. Sube Singh to the house of Sh. Munesh."	1000000	BDPO Bawal

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
25	U.O. No .Secy/M PHE - 2018/97 dt. 17.07.2018	Gram Panchayat Nangai Sahbajpur, Block- Bawal. Disit. Rewari "For Construction of Street/Cail from the shop of Sh. Ram Rattan Singh to H/o sh Litu Gawaria	500000	BDPO Bawal
26	U.O. No .Secy/M PHE - 2018/101 dt. 17.07.2018	Gram Panchayat. Bidawas, Block-Bawal. Distt. Rewari "For construction of Galli from main road to residential plot of Sh. Balbir Singh."	450000	BDPO Bawal
27	U.O. No .Secy/M PHE - 2018/105 dt. 17.07.2018	Gram Panchayat, Khandoda, Block-Bawal, Dist. Rewari. "For construction of street/Galli from the Rashtriya School Gate to H/o Sh. Bir Singh	350000	BDPO Bawal
28	U.O. No .Secy/M PHE - 2018/109 dt. 17.07.2018	Gram Panchayat, Marglesinar, Block-Bawal, Distt. Rewari. For construction of street/Gal from main road to Fio Sh. hest! Ram Gujjar."	400000	BDPO Bawal
29	U.O. No .Secy/M PHE - 2018/113 dt. 17.07.2018	Gram Pancrayal. Ramsinghpura, Bloor-Bawal, Distt Rewari. "For construction of Naia front the Sh. Ar Singh to H/o Sh. Sube singh."	150000	BDPO Bawal
30	U.O.No. PS/MPHE/2018/117 dt. 17 07 2018	Gram Panchayat, Kharsanki. loak and District Rewari. "For construction of street/Galli from the H/G Sh. Banwari Lal to /o Sh. Pardeep S/o Sh. Laxmi Naravan."	800000	BDPO Rewari
31	U.O.No. PS/MPHE/2018/121 dt. 18 07 2018	Government College for Women, Palf Block Knol District Rewari. "For construction of Shed Government College for Women, Bali District Rewari."	350000	SDO © Rewari
32	U.O.No. PS/MPHE/2018/125 dt. 18 07 2018	Grara Panchayat, Kune, Block-Khol. Distt. Rewari. "For construction of RCC Slab covering the Nata at Grara Panchayat Kund, Distt. Rewari."	200000	BDPO Khol
33	U.O.No. Secy./MPHE/2018/129 dt. 02 08 2018	Gram Panchayat, Jarthal. Block Bawal District Rewari "For construction of Gali in Rattanpur Ki Dhani."	400000	BDPO Bawal
34	U.O.No. Secy./MPHE/2018/133 dt. 07 08 2018	Gram Panchayat, Dhaliawas, Block & District Rewari "For construction of Gali from H. No. 105 of Sh. Satbir to H. No. 676 Rajni Tandon at Bhagati Nagar.	800000	BDPO Rewari
35	U.O.No. Secy./MPHE/2018/137 dt. 07 08 2018	Gram Panchayat, Raliawas, Block Bawal District Rewari."For construction of Gali from H/o Sh. Om Parkash to Mini Bank."	250000	BDPO Bawal
36				
37	U.O.No. Secy./MPHE/2018/141 dt. 07 08 2018	Government Sr. Secondary School, Khori, Block Khol District Rewari. "For distribution of prizes to the children who participated in cultural programme/Activities."	51000	SDO © Rewari

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
38	U.O. No .Secy/M PHE - 2018/145 dt. 07.08.2018	SSRBR Sr. Secondary School, Basduda, Block Khol, District Rewari (Regd. No. 209). "For construction Library building."	251000	SDO (C) Rewari
39	U.O. No .Secy/M PHE - 2018/149 dt. 08.08.2018	Master Neki Ram Sahitya or Loknatya Kala Saraksha Parishad, Village- Jaitrawas, District Rewari(Regd. Nc 524/2007). "For Development of Cultural/Sport activities."	500000	SDO (C) Rewari
40	U.O. No .Secy/M PHE - 2018/113 dt. 17.07.2018	Gram Panchayat, Khori, Block Khol District Rewari. "Fa J purchase of Sports items to promote sports activities."	100000	SDO (C) Rewari
41	U.O. No .Secy/M PHE - 2018/157 dt. 05.09.2018	Jangid Brahman Samaj Samiti, Rewari (Regd. No. HR/RWR/2014/00188), Distt. Rewari. "For construction of Jangid Brahman Samudayik Bhawan for general public use."	1100000	SDO (C) Rewari
42	U.O. No .Secy/M PHE - 2018/113 dt. 17.07.2018	Gram Panchayat, Bharawas, Block and District Rewari. "For construction of Balmiki Chaupal."	800000	BDPO Rewari
43	U.O. No .Secy/M PHE - 2018/165 dt. 07.09.2018	Gram Panchayat. Deodhai, Block Bawal District Rewari. "For construction of SC Chaupal."	900000	BDPO Bawal
44	U.O. No .Secy/M PHE - 2018/169 dt. 07.09.2018	Gram Panchayat, Garhi, Block Bawal District 9.00 Rewari. "For construction of SC Chaupal."	900000	BDPO Bawal
45	U.O. No .Secy/M PHE - 2018/177 dt. 07.09.2018	Gram Panchayat, Kamalpur, Block and District Rewari. "For construction of SC Chaupal."	900000	BDPO Rewari
46	U.O. No .Secy/M PHE - 2018/181 dt. 07.09.2018	Gram Panchayat, Kishanpura, Block Bawal District Rewari. "For construction of SC Chaupal."	900000	BDPO Bawal
47	U.O. No .Secy/M PHE - 2018/185 dt. 07.09.2018	Nehru Yuva Kendra, Adarsh Yuva Mandal, Basduda District Rewari (Regd. No. 372). "For Development of sports activities."	200000	SDO (C) Rewari
48	U.O. No .Secy/M PHE - 2018/189 dt. 07.09.2018	Gram Panchayat, Balawas Jat, Block Bawal District Rewari. "For construction of Dhanak Samaj Chaupal for use of General public."	900000	BDPO Bawal
49	U.O.No. Secy./MPHE/2018/193 dt. 07 09 2018	Goury Gram Sudhar Sewa Samiti, Village- Dhamlawas, District Rewari (Regd. No. HR/017/2018/01027). "For development of sports activities."	300000	SDO © Rewari
50	U.O.No. Secy./MPHE/2018/197 dt. 07 09 2018	Gram Panchayat, Khujuri, Block Bawal District Rewari. "For construction of Balmiki Chaupal."	290000	BDPO Bawal
51	U.O.No. Secy./MPHE/2018/201 dt. 07 09 2018	Mera Gaon Mera Desh Swabhimani Manch, Bawal District Rewari (Regd. No. HRRWR /0300/2014). "For Development of Sports activities."	100000	SDO © Bawal

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
52	U.O.No. Secy./MPHE/2018/205 dt. 07 09 2018	Lalita Memorial Education Suciety, Lalita Memorial Hospital Opp. Hanuman Mandir, Bara HRRWR/0360/2015). "For provide coaching of poor students and purchase of books."	200000	SDO © Rewari
53	U.O.No. Secy./MPHE/2018/209 dt. 07 09 2018	Lalita Memorial Education Suciety, Lalita Memorial Hospital Opp. Hanuman Mandir, Bara HRRWR/0360/2015). "For provide coaching of poor students and purchase of books."	900000	BDPO Bawal
54	U.O.No. Secy./MPHE/2018/213 dt. 07 09 2018	Gram Panchayat, Niganiawas, Block and District Rewari. "For construction of SC	300000	BDPO Rewari
55	U.O.No. Secy./MPHE/2018/161 dt. 07 09 2018	Bhagwan Dev Yog Ashram Dharmarth Trust, S Village Kakroli Sardara, District Dadri. (Regd. No.2589). "For completion of Yoga Bhawan for use of General public."	500000	SDO ©Badhra
56	U.O. No .Secy/M PHE - 2018/217 dt. 02.11.2018	Chaupal."	150000	BDPO Bawal
57	U.O. No .Secy/M PHE - 2018/221 dt. 02.11.2018	Gram Panchayat, Bolni, Block Bawal, Distt. Rewari. "For completion of Jatav Chaupal."	200000	BDPO Bawal
58	U.O. No .Secy/M PHE - 2018/225 dt. 02.11.2018	Gram Panchayat. Kharkhari, Block Bawal. Distt. Rewari. "For construction of Galli from the H/o Sh.Dharpal to H/o Sh. Parkash."	120000	BDPO Bawal
59	U.O. No .Secy/M PHE - 2018/229 dt. 02.11.2018	Gram Panchayat, Shahbajpur Istmurar, Block Khol, Distt. Rewari. "For construction of New Panchayat Ghar."	1000000	BDPO Khol
60	U.O. No .Secy/M PHE - 2018/233 dt. 02.11.2018	Gramin Khel or Yuva Club, Balawas Jat, Distt. Rewari (Regd. No.01049/2018). "For earth filling grass for Football Ground & Development of sports activities in Gram Panchayat Balawas Jat."	500000	BDPO Bawal
61	U.O. No .Secy/M PHE - 2018/237 dt. 02.11.2018	Hindu Shiksha Samiti Sanskriti Bhawan 1 Kurushetra (Haryana) 136118 (Registration No. 004436/13.04.2015). "For construction of Bhawan in Geeta Vidya Mandir School, Bhurthal Jat, District Rewari."	1100000	SDO (C) Thanesar
62	U.O. No .Secy/M PHE - 2018/246 dt. 28.11.2018	Agarwal Sabha, Aggarwal Bhawan, Garhi Bolni Road Rewari- 123401 (Registration No. 745) . "To establish solar system (Project) on the Bhawan to be used for general public."	1100000	SDO (C) Rewai
63	U.O. No .Secy/M PHE - 2018/242 dt. 28.11.2018	Agarwal Sabha, Aggarwal Bhawan, Garhi Bolni Road Rewari- 123401 (Registration No. 745) . "To establish solar system (Project) on the Bhawan to be used for general public."	500000	SDO (C) Bawal
64	U.O.No. Secy./MPHE/2018/250 dt. 05.12.2018	Government College for Women, Bawal District Rewari. "For Establishment o and Chemistry Lab."	500000	SDO (C) Bawal

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
65	U.O.No. Secy./MPHE/2018/254 dt. 31 12 2018	Miyanwali District Education Society, dt. Miyanwali Panchayatghar, Moh. Khasapura, Rewari. Reg. No. 542. "For the construction of Punjabi Dharamshala Bhawan."	1100000	SDO © Rewari
66	U.O.No. Secy./MPHE/2018/262 dt. 31 12 2018	Gram Panchayat, Tint, Block Khol, District dt. Rewari. "For the construction of Pakka Rasta from Mangtu Bohra Dharamshala to Harjipur Road."	1000000	do
67	U.O.No. Secy./MPHE/2018/266 dt.31 12 2018	Gram Panchayat, Sanpli, Block Bawal, District Rewari. "For the construction of Pakka Rasta from Main Road to Mandir	600000	do
68	U.O.No. Secy./MPHE/2018/270 dt.31 12 2018	Yuva Chetna Sangthan, Block Khol, District t. Rewari (Regd. No. 01031). "For the Development of Sports Activites & purchase of Sports Kit."	200000	do
69	U.O.No. Secy./MPHE/2018/274 dt.31 12 2018	Gram Panchayat, Jaitrawas, Block Rewari, E. District Rewari. "For the construction of Pakka Rasta from house of Sunder to the house of Ishwar."	120000	do
70	U.O.No. Secy./MPHE/2018/286 dt.31 12 2018	Smt. Sushila W/o Sh. Ramkishan, Vill. Jarthal. "For the repair of house being a poor lady."	50000	do
71	U.O. No .Secy/M PHE - 2018/278 dt. 31.12.2018	Gram Panchayat,Nangal Shahbajpur, Block Bawal, District Rewari. "Fo Pakka Rasta from H/o Birdi Soni to the house of Rameshwar Master."	150000	SDO (C) Bawal
72	U.O. No .Secy/M PHE - 2018/282 dt. 31.12.2018	Gram Panchayat, Bidawas, Block Bawal, dt. District Rewari. "For the construction of Pakka Rasta from Firmi to House of Mani Ram."	600000	SDO (C) Bawal
73	U.O. No .Secy/M PHE - 2018/258 dt. 31.12.2018	Bar Association Bawal, Court Complex, Bawal, District Rewari REgd. No. 01027/2018. "For the purchase ab Library books and furniture	500000	SDO (C) Bawal
74	U.O. No .Secy/M PHE - 2018/290 dt. 09.01.2019	Bharat Vikas Parishad Social Welfare Trust,Narnaul,6294/2017."For Reg. No. Development activities i.e. Organising of medical Camps, providing of Public Toilets and drinking water facilities."	500000	SDO (C) Narnaul
75	U.O. No .Secy/M PHE - 2018/290 dt. 09.01.2019	Bharat Vikas Parishad Govind Shakha Charitable Trust, Sonapat, Reg. No. 4293/2017- 18. "For Development of cultural activities i.e. to provide food, medicines to poor Patients."	200000	SDO (C) Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
76	U.O. No .Secy/M PHE - 2018/302 dt. 15.01.2019	Shri Baba Haridas Gaushala, Village Ranila, Distt-Dadri, Regd. No. 00810/2014. "For purchase of fodder in Shri Baba Haridas Gaushala, Village Ranila, Distt Dadri."	100000	SDO (C) Dadri
77	U.O. No .Secy/M PHE - 2018/306 dt. 15.01.2019	Jan Kalyan Yadav Sabha Samiti Bahadurgarh, 11,00,000/ Distt-Jhajjar, Regd. No. 00783. Construction of rooms in Yadav Bhawan."	1100000	SDO (C) Bahadurgarh
78	U.O. No .Secy/M PHE - 2018/298 dt. 09.01.2018	Smt. Rakesh W/o Late Sh. Bhal Singh, Village- Panchor, Distt-Rewari. "For the Repair of House being a poor widow."	50000	SDO (C) Rewari
79	U.O. No .Secy/M PHE - 2018/310 dt. 15.01.2019	Rashtriya Senior Secondary School, Khandoda, Block Bawal Distt-Rewari, Regd. No. 531273. "For Development of Sports and Cultural activities."	200000	SDO (C)Bawal
80	U.O. No .Secy/M PHE - 2018/314 dt. 15.01.2019	Gram Panchayat, Manethi, Block Khol, Distt- Rewari. "For the Construction of RCC Slab covering the Nala from the H/o Sh. Billu to H/o Sh. Sumit."	100000	BDPO Khol
81	U.O. No .Secy/M PHE - 2018/318 dt. 15.01.2019	Gram Panchayat, Manethi, Block Khol, Distt- Rewari. "For pavement of Street from the H/o Sh. Subedar Sher Singh to H/o Sh. Budh Ram."	450000	BDPO Khol
82	U.O.No. Secy./MPHE/2019/322 dt.16 01 2019	Gram Panchayat, Khandoda, Block Bawal and District Rewari. "For the construction of Galli from the 11/o Sh. Bholu Ram Kumlar to H/o Sh.Desh Raj S/o Sh. Nanu Ram."	500000	SDO © Bawal
83	U.O.No. Secy./MPHE/2019/390 dt.31 01 2019	Hindu High School, Model Town, Rewari (Regd. No HR/017/2016/00932) Distt. Rewari. "For completion of School building.	1100000	SDO © Rewari
84	U.O.No. Secy./MPHE/2019/418 dt.05 02 2019	Smt. Pinki W/o Late Sh. Krishan, VPO-Badhrana, Block Bawal, District Rewari. "For repair of House being a poor Widow."	30000	SDO © Bawal
85	U.O.No. Secy./MPHE/2019/422 dt.05 02 2019	Smt. Rekh a W/o Sh. Bijender, VPO-Badhrana, Block Bawal, District Rewari. "For repair of House being a poor lady."	30000	SDO © Bawal
86	U.O.No. Secy./MPHE/2019/426 dt.05 02 2019	Gram Panchayat, Kundal Block Khol District Rewari. "For completion of SC Chaupal."	900000	BDPO Khol
87	U.O.No. Secy./MPHE/2019/431 dt.05 02 2019	Gram Panchayat, Mayan Block Khol District Rewari. "For completion of BC-A Chaupal."	900000	BDPO Khol
88	U.O.No. Secy./MPHE/2019/438 dt.05 02 2019	Sh. Parmod Kumar S/o Sh. Rameshwar, Village- Manethi, PO- Kund, Block Khol District Rewari. "For repair of House being a poor Person."	30000	SDO © Rewari

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
89	U.O.No. Secy./MPHE/2019/442 dt.05 02 2019	Smt. Sunita W/o Sh. Raj Kumar, Village Dhani Bhandor, PO Punsika, Block Khol, District Rewari. "For repair of House being a poor lady."	30000	SDO © Rewari
90	U.O. No .Secy/M PHE -2019/ 446 dt. 05.02.2019	Smt. Praveen Devi W/o Sh. Satya Village- Manethi, PO-Kund, Block Khol, District Rewari. "For repair of House being a poor lady."	30000	SDO (C) Reawari
91	U.O. No .Secy/M PHE - 2019/450 dt. 05.02.2019	Smt. Anju Devi W/o Sh. Rakesh, VPO- Kund, Block Khol, District Rewari. "For repair of House being a poor lady."	30000	SDO (C) Rewari
92	U.O. No .Secy/M PHE - 2019/454 dt. 05.02.2019	Smt. Monika W/o Sh. Birender, Village- Padla, PO-Kund, Block Khol, District Rewari. "For repair of House being a poor lady."	30000	SDO (C) Rewari
93	U.O. No .Secy/M PHE - 2019/323 dt. 31.01.2019	Gram Panchayat Bolni, Block Bawal District 5,00,000 Rewari. "For renovation of SC Chaupal."	500000	BDPO Bawal
94	U.O. No .Secy/M PHE - 2019/327 dt. 31.01.2019	Gram Panchayat, Sanpli, Block Bawal District Rewari. "For completion of cc street from PWD road to Mandhir."	200000	BDPO Bawal
95	U.O. No .Secy/M PHE - 2019/331 dt. 31.01.2019	Banjara Cultural Group, Rewari (Regd. No. 1482)District Rewari. "For development of Cultural activities."	100000	BDPO Bawal
96	U.O. No .Secy/M PHE - 2019/343 dt. 31.01.2019	Gram Panchayat, Dulhera Kalan, Block Bawal District Rewari. "For construction of Rasta from PWD main road to H/o Sh. Devender."	500000	SDO (C) Bawal
97	U.O. No .Secy/M PHE - 2019/347 dt. 31.01.2019	Gram Panchayat, Shahpur, Block Bawal District Rewari. "For construction of Galli from the H/o Sh. Khem Ram S/o Sh. Neki Ram to H/o Sh. Sube Singh S/o Sh. Jai Karan."	300000	BDPO Bawal
98	U.O. No .Secy/M PHE - 2019/350 dt. 31.01.2019	Gram Panchayat, Raipur, Block Bawal t District Rewari. "For construction of Nala from the H/o Sh.Shish Ram to Water Supply."	300000	BDPO Bawal
99	U.O. No .Secy/M PHE - 2019/354 dt. 31.01.2019	Gram Panchayat, Naichana, Block Bawal District Rewari. "For construction of SC Chaupal."	900000	BDPO Bawal
100	U.O. No .Secy/M PHE - 2019/358 dt. 31.01.2019	Gram Panchayat, Dharchana, Block Bawal District Rewari. "For construction of Balmiki Chaupal."	900000	BDPO Bawal
101	U.O.No. Secy./MPHE/2019/362 dt.31 01 2019	Sh. Manjeet Singh S/o Chhijjan Singh Village-Pranpura District Rewari. "For financial assistance being a Handicap for his treatment."	30000	SDO © Rewari
102	U.O.No. Secy./MPHE/2019/366 dt.31 01 2019	Smt.Suman Devi W/o Sh. Surender Singh, Village Gothara Tappa Khori District Rewari. "For repair of House being a poor lady."	30000	SDO © Rewari
103	U.O.No. Secy./MPHE/2019/370 dt.31 01 2019	Smt. Navita W/o Sh. Dinesh Kumar, Village Punsika District Rewari. "For repair of House being a poor lady."	30000	SDO © Rewari

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
104	U.O.No. Secy./MPHE/2019/374 dt.31 01 2019	Jeevan Ram S/o Sh. Radhe Shyam, Village- Balwari District Rewari. "For repair of House being a poor Person."	30000	SDO © Rewari
105	U.O.No. Secy./MPHE/2019/378 dt.31 01 2019	Sh. Dharmender S/o Singh Ram Village- Manethi District Rewari. "For repair of House being a poor Person."	30000	SDO © Rewari
106	U.O.No. Secy./MPHE/2019/382 dt.31 01 2019	Gram Panchayat, Anandpur Block Bawal District Rewari. "For construction of Galli from the H/o Sh. Inder S/o Sh. Kalu Ram to H/o Sh. Sultan S/o Sh. Sankar."	500000	BDPO Bawal
107	U.O.No. Secy./MPHE/2019/386 dt.31 01 2019	Gram Panchayat, Asiaki Tappa Jarthal, Block Bawal, District Rewari. "For construction of Nala."	800000	BDPO Bawal
108	U.O.No. Secy./MPHE/2019/394 dt.31 01 2019	Gram Panchayat, Manethi, Block Khol District Rewari. For construction of Culvert(Puliya) to joint the path in front plots of Sh. Vijay."	150000	BDPO Khol
109	U.O.No. Secy./MPHE/2019/398 dt.31 01 2019	Gram Panchayat, Gothara Tappa Khorl, Block Khol District Rewari. "For construction of Galli from the House of Sh. Ram Singh to House of Sh. Prithi Pal."	450000	BDPO Khol
110	U.O. No .Secy/M PHE - 2019/402 dt. 31.01.2019	Gram Panchayat, Shahbajpur Istmurar, Block Khol District Rewari. "For completion of Community Centre."	500000	BDPO Khol
111	U.O. No .Secy/M PHE - 2019/406 dt. 31.01.2019	Gram Panchayat, Asiaki Tappa Jarthal, Block Bawal District Rewari. "For renovation of SC Chaupal."	450000	BDPO Bawal
112	U.O. No .Secy/M PHE - 2019/410 dt. 31.01.2019	Smt. Indra Devi W/o Late Sh. Mani Ram, Village-Manethi District Rewari. "For repair of House being a poor Widow."	30000	SDO (C) Rewari
113	U.O. No .Secy/M PHE - 2019/414 dt. 31.01.2019	Smt.Satyawati W/o Sh. Radhe Shyam, Villag- Balwari District Rewari. "For repair of House being a poor lady."	30000	SDO (C) Rewari
114	U.O. No .Secy/M PHE - 2019/434 dt. 05.02.2019	Dhanak Samaj Sewa Samiti, VPO- Guwani, District Mohindergarh (Regd. No. 00D16). "To provide Computer coaching to poor students and purchase of Library books."	500000	SDO (C) Narnaul
115	U.O. No .Secy/M PHE - 2019/358 dt. 31.01.2024	Rama and Krishana Rural Educational & Research Society, Narnaul District Mohindergarh (Regd. No. 00R24). "For development activities." of Sports and Cultural activities.	500000	SDO (C) Narnaul
116	U.O. No .Secy/M PHE - 2019/335 dt. 31.01.2019	Shri Krishan Sudama Gaushala, Bhalkhi District Mohindergarh (Reg. No. NL/OS 151). "For purchase of fodder for Shri Krishan Sudama Gaushala, Bhalkhi District Mohindergarh."	500000	SDO (C)Mohindergar h

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
117	U.O. No .Secy/M PHE - 2019/462 dt. 14.02.2019	Smt. Renu W/o Sh. Naresh Kumar, Village- Harchand Pur, Post Office, Naichana, Block- Bawal, Distt.-Rewari. "For Repair of House being a poor lady."	22000	SDO (C) Bawal
118	U.O. No .Secy/M PHE - 2019/466 dt. 14.02.2019	Sh. Vijay Pal S/o Sh. Hari Om, VPO-Basduda, Block Khol, Distt.-Rewari. "For Repair of House being a poor Person."	30000	SDO (C) Rewari
119	U.O. No .Secy/M PHE - 2019/470 dt. 14.02.2019	Smt Kabul Devi W/o Sh. Hansraj, Village Manethi, Post Office Kund Block Khol, Distt.-Rewari. "For Repair of House being a poor Family."	30000	SDO (C) Rewari
120	U.O. No .Secy/M PHE - 2019/474 dt. 14.02.2019	Smt. Pushpa W/o Sh. Subhash VPO-"474 Badhrana, Block Bawal, Distt.-Rewari. "For Repair of House being a poor Family."	30000	SDO (C) Bawal
121	U.O. No .Secy/M PHE - 2019/478 dt. 14.02.2019	Smt. Pinki Devi W/o Sh. Rajesh Kumar, VPO-Tint, Block-Khol, Distt.-Rewari. "For Repair of House being a poor lady."	30000	SDO (C) Rewari
122	U.O. No .Secy/M PHE - 2019/482 dt. 14.02.2019	Sh. Vikram Yadav S/o Sh. Ramesh Chand, VPO-Basduda, Block-Khol, Distt.-Rewari. "For Repair of House being a poor Person."	30000	SDO (C) Rewari
123	U.O. No .Secy/M PHE - 2019/493 dt. 14.02.2019	Gram Panchayat Rajgarh. "For Construction of street from the House of Sh. Hari Singh S/o Sh. Mool Singh." Malkhay to the house of Sh. Jitu S/o Moal Singh	500000	SDO (C) Bawal
124	U.O. No .Secy/M PHE - 2019/505 dt. 14.02.2019	Smt. Kavita Devi W/o Sh. Anand Pal Singh, VPO-Dharan, Block-Bawal, Distt.-Rewari."For Repair of House being a poor lady."	25000	SDO (C) Bawal
125	U.O. No .Secy/M PHE - 2019/513 dt. 14.02.2019	Dalip Singh S/o Sh. Bakhtawar, H. No. 93AAY, Village-Manethi, P.O.Kund, Block Khol, Distt.-Rewari. "For purchase of medicines to his son who is suffering from Chronic disease."	30000	BDPO Khol
126	U.O. No .Secy/M PHE - 2019/517 dt. 14.02.2019	Smt. Nirmla Devi W/o Late Sh. Rameshwar Dayal, Village-Manethi, Post Office, Kund, Block-Khol, Distt.-Rewari. "For Repair of House being a poor lady."	20000	SDO (C) Reawari
127	U.O. No .Secy/M PHE - 2019/521 dt. 14.02.2019	Smt. Nitu Kumari W/o Sh. Yesh Pal, Village- Mamriya Thethar, Post Office, Khori, Block- Khol, Distt.-Rewari. "For Repair of House being a poor lady."	20000	SDO (C) Rewari
128	U.O. No .Secy/M PHE - 2019/525 dt. 14.02.2019	Smt. Savitri Devi W/o Sh. Naval Singh, VPO-Majra, Block-Khol, Distt.-Rewari. "For Repair of House being a poor lady."	20000	SDO (C) Rewari
129	U.O. No .Secy/M PHE - 2019/529 dt. 14.02.2019	Smt. Chanderkala W/o Sh. Satya Pal Singh, Village-Manethi, Post Office, Kund, Block- Khol, Distt.-Rewari. "For Repair of House being a poor lady."	30000	SDO (C) Rewari

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Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5

Allocation of Discretionary Grants sanctioned by Sh.Anil Vij, Health & Sports Minister, Haryana,				
Chandigarh for the financial year 2018-19.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. PS/HM/2017/01 dt.16.04.2018	Shree Guru Ram Dass Charitable & Dignostic Centre (Regd. No. 428), 116-Grudwara Road, Ambala Cantt. "For renovation of Guru Ramdass Charitable & Dignostic Centre, Gurudwara Road, Ambala Cantt."	20,00,000/-	SDO(C) Ambala Cantt.
2	U.O.No. PS/HM/2017/05 dt.16.04.2018	Bal Vir Hakikat Rai smarak Akhara, Sh. Dyal Guru Shiv Mandir, Hakikat Rai Road, Ambala Cantt. (Regd. No. 136,2004-05). "For purchase of equipment for Gym/Akhara"	5,00,000/-	do-
3	U.O.No. PS/HM/2017/09 dt.16.04.2018	Municipal Corporation, Ambala. "For Construction of Library in Vill. Babyal,Ambala Cantt. "	10,00,000	do-
4	U.O.No. PS/HM/2017/13 dt.16.04.2018	Municipal Corporation, Ambala. "For Construction of Vyayamshala in Vill. Babyal,Ambala Cantt. "	20,00,000	do-
5	U.O.No. PS/HM/2017/17 dt.16.04.2018	वाल्मीकि भैरव समुदाय मथाना(रजि० न० HRKKR2013/00085) अनाज मंडी अम्बाला छावनी, "For completion of pending construction work of Valmiki Bhairav samuday Bhawan, Vill. Mathana, Kurukshetra"	2,00,000/-	SDO(C) KKR
6	U.O.No. PS/HM/2017/21 dt.17.04.2018	Gram Panchayat, Village Bara, Ambala. "For installation of CCTV Cameras, Loud Speakers, Street Lights and other development works in Village Bara, Ambala Cantt."	20,00,000/-	BDPO Ambala-I
7	U.O.No. PS/HM/2017/25 dt.24.04.2018	श्री राम लीला कमेटी (रजि० न० 00819), बजाजा बाजार, अम्बाला छावनी, जिला अम्बाला, "To promote cultural activities and to purchase artificial ornaments for artists"	5,00,000/-	SDO(C) Ambala
8	U.O.No. PS/HM/2017/29 dt.24.04.2018	Professor Vir sen Vinay Malhotra Trust, Ambala Cantt. (Regd. No. 198 of 2015), Distt. Ambala . "For giving scholarship to needy students and organizing seminars, symposiums, Bhajan Sandhya and Charitable activities"	5,00,000/-	do-
9	U.O.No. PS/HM/2017/33 dt.24.04.2018	Ghandi Memorial National College, Ambala Cantt. (Affiliation No. CBR/2015/24142), Distt. Ambala. "For purchase of equipments furniture and renovation of building of college"	21,00,000/-	do-
10	U.O.No. PS/HM/2017/37 dt.24.04.2018	ब्राह्मण समाज कल्याण परिषद् (रजि० न० 2315), भगवान परशुराम धाम न्यू प्रीत नगर, महेश नगर,अम्बाला छावनी, जिला अम्बाला, "For construction of Bhagwan Parashuram Dharamshala in new Preet Nagar, Mahesh Nagar, Ambala Cantt."	20,00,000/-	do-
11	U.O.No. PS/HM/2017/45 dt.24.04.2018	Valmiki Sabha Topkhana Bazar, Ambala Cantt. (Regd. No. 25), Distt. Ambala. "For renovation of Valmiki Dharamshala Topkhana Bazar, Ambala Cantt."	12,00,000/-	do-
13	U.O.No. PS/HM/2017/49 dt.25.04.2018	Guru Nanak Mission Library Committee, Ambala Cantt. (Regd. No. HR002-2016-00717), Distt. Ambala. "For construction of rooms"	5,00,000/-	do-
14	U.O.No. PS/HM/2017/61 dt.27.04.2018	Gram Panchayat, Village Dhankaur, Ambala, Distt. Ambala. "For construction of backside wall of Chaupal of Village Dhankaur"	1,00,000/-	XEN Panchayati Raj, Ambala
15	U.O.No. PS/HM/2017/65 dt.01.05.2018	Nand Lal Geeta Vidya Mandir Sen. Sec. School, VPO Tepla, Ambala (Affiliation No. G2/11/2122), Distt. Ambala. "For construction of rooms in the premises of school"	20,00,000/-	SDO(C) Ambala
16	U.O.No. PS/HM/2017/73 dt.09.05.2018	प्रयास सोसाइटी, 85-न्यू दयाल बाग, अम्बाला छावनी(रजि० न० 34) जिला अम्बाला "For organizing blood donation camps"	2,00,000/-	SDO(C) Ambala Cantt.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
17	U.O.No. PS/HM/2017/77 dt.23.05.2018	Sh. Devender Kumar #836, Milap Nagar, Ambala Cantt. "For financial assistance to compensate Sh. Devender Kumar #836, Milap Nagar, Ambala Cantt. due to accidental death of his son"	2,00,000/-	SDO(C) Ambala Cantt.
18	U.O.No. PS/HM/2017/81 dt.23.05.2018	Sh. Kuldeep Chandra, #95, Milap Nagar, Ambala Cantt. "For financial assistance to compensate Sh. Kuldeep Chandra, #95, Milap Nagar, Ambala Cantt. due to accidental death of his son"	2,00,000/-	do-
19	U.O.No. PS/HM/2017/41 dt.04.07.2018	श्री बद्री-केदार क्षेत्र उत्तराखंड ब्राह्मण संगठन (रजि० सं० 55) जे. पालम विहार, अम्बाला छावनी, जिला अम्बाला "For purchase of Stationery items, Books and Furniture for Himshikha School, Babyal, Ambala Cantt."	11,00,000/-	SDO(C) Ambala
20	U.O.No. PS/HM/2017/57 dt.04.07.2018	Lord Mahavir Jain Public School, Ambala Cantt. (Affiliation No. 530239) Distt. Ambala. "For construction of classrooms on the campus to cater to the increasing student community"	10,00,000/-	do-
21	U.O.No. PS/HM/2017/69 dt.04.07.2018	Sanatan Dharma College (Lahore), Ambala Cantt. Distt. Ambala "For purchase of library books, lab. Equipments, Computers, Smart Class Room Equipments, Furniture for Classes etc."	20,00,000/-	do-
22	U.O.No. PS/HM/2017/89 dt.05.07.2018	Bharat Vikas Parishad, Sadar Shakha, Ambala Cantt. (Regd. No. 995,2018-19), Distt. Ambala. "For construction of rooms/building of Bharat Vikas Parishad, Sadar Shakha, Ambala Cantt."	20,00,000/-	SDO(C) Ambala Cantt.
23	U.O.No. PS/HM/2017/97 dt.05.07.2018	District Bar Association , Ambala (Regd. No. 54 dated 27-10-2010) Distt. Ambala. "For installation of Solar System"	25,00,000/-	SDO(C) Ambala
24	U.O.No. PS/HM/2017/105 dt.05.07.2018	Shiv Mandir Dharamshala Sabha (Regd. No. 01011), Ambala Cantt. District Ambala. "For construction of Shiv Mandir Dharamshala, Vijay Nagar, Vashisht Nagar, Near Babyal Road, Ambala Cantt. For public use"	20,00,000/-	SDO(C) Ambala Cantt.
25	U.O.No. PS/HM/2017/109 dt.05.07.2018	Sh.Kartar Chand S/o Sh. Chuni Lal, H.No. 50, Bazigar Colony, Sadar Bazar,Ambala Cantt. Distt. Ambala. "To compensate Sh. Kartar Chand S/o Sh. Chuni Lal due to accidental death of his son"	2,00,000/-	do-
26	U.O.No. PS/HM/2017/93 dt.05.07.2018	Amar Ujala Publications Ltd. 49, Ind. Area, Phase-II, Panchkula. "For organizing the program to make women skilled for making Sanitary Napkins."	10,00,000/-	SDO(C) Panchkula
27	U.O.No. PS/HM/2017/113 dt.08.08.2018	Sh. Shyam Lal S/o Sh. Kallu Ram, H. No. 65/140, Topkhana Pared, Ambala Cantt., Distt. Ambala. "For get the house repaired due to heavv rain of Sh. Shyam Lal"	2,00,000/-	SDO(C) Ambala Cantt.
28	U.O.No. PS/HM/2017/117 dt.08.08.2018	Babyal Market Association (Regd.), Main Bazar , Babyal, Ambala Cantt., Distt. Ambala. "To promote cultural activities"	1,00,000/-	do-
29	U.O.No. PS/HM/2017/121 dt.08.08.2018	Shaheed Bhagat Singh Yuva Mandal Kallarheri (Regd. No. AMB/60), Distt. Ambala. "To promote cultural activities"	1,00,000/-	do-
30	U.O.No. PS/HM/2017/125 dt.28.08.2018	Kesho Ram Narati Devi Eye Hospital Society, Shahbad(M) (Regd. No. HR-002-2017-01309), Distt. Kurukshetra. "To start a section of blood components seperation, increased storage	10,00,000/-	SDO(C) Kurukshetr a
31	U.O.No. PS/HM/2017/129dt.28.08.2018	Sri Guru Hargobind Sahib Sewa Society (Regd. No. 1799 of 2001-2002), Ambala City. "For purchase of Medical and Lab. Equipments and Machinery for use in the dispensary"	11,00,000/-	SDO(C) Ambala

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
32	U.O.No. PS/HM/2017/133 dt.28.08.2018	Bal Vir Hakikat Rai smarak Akhara, Sh. Dyal Guru Shiv Mandir, Hakikat Rai Road, Ambala Cantt. (Regd. No. 136,2004-05). "For purchase of equipment for Gym/Akhara"	5,00,000/-	SDO(C) Ambala
33	U.O.No. PS/HM/2017/137 dt.28.08.2018	श्री शिव कांवड सेवा संघ (रजि० न० 46 of 2008-2009), अनाज मंडी, अम्बाला छावनी "For development of Cultural Activities"	2,00,000/-	do-
34	U.O.No. PS/HM/2017/141 dt.28.08.2018	Municipal Corporation, Ambala. "For Construction of Community Centre in Balmiki Dera Basti, Ambala Sadar Zone Ward No. 20"	21,00,000/-	do-
35	U.O.No. PS/HM/2017/85 dt.06.09.2018	Rotary Ambala Cancer Detection & Welfare Society (Regd. Under Societies Registration Act(1980)21) Ambala Cantt., Distt. Ambala . "For purchase for MRI Machine for use in the Rotary Cancer Hospital,Ambala Cantt."	10,00,000/-	SDO(C) Ambala Cantt.
36	U.O.No. PS/HM/2017/145 dt.06.09.2018	Aggarwal Fellowship Club (Regd. No. 835), Ambala Cantt. Distt. Ambala. "For the development of Social & Home Pathc Dispensary & Free Service of Funeral Van etc."	2,00,000/-	do-
37	U.O.No. PS/HM/2017/153 dt.10.09.2018	Farooka Khalsa Senior Secondary School, Ambala Cantt. (Reconised by Haryana Govt.), Distt. Ambala. "For reconstruction of a part of School Building"	10,00,000/-	do-
38	U.O.No. PS/HM/2017/157 13.09.2018	Deputy Commissioner, Ambala. "For construction of Bus Queue Shelter in Village Panjokhra Sahib"	2,00,000/-	BDPO-2 Ambala
39	U.O.No. PS/HM/2017/169 dt.06.09.2018	Sisodia Rajput Sabha, Babyal, Ambala Cantt. (Regd. No. 01038), Distt. Ambala. "For construction of Sisodia Rajput Sabha Dharamshala, Babval, Ambala Cantt."	21,00,000/-	SDO(C) Ambala Cantt.
40	U.O.No. PS/HM/2017/149 dt.07.09.2018	Janta Vidya Mandir Ganpat Rai Rasiwasia College (NAAC Accredited 'B' Grade with CGPA 2.78) Ram Krishan Gupta Marg, Charkhi Dadri. "For renovation of College Stadiu, ofJanta Vidya Mandir Ganpat Rai Rasiwasia College "	21,00,000/-	SDO(C) Charkhi Dadri
41	U.O.No. PS/HM/2017/161 dt.13.09.2018	Bharat Vikas Parishad, Maharana Pratap Nyas (Regd. No. 3942,dt. 24.07.2017), 157, Hewo Apartment, Sec-15, Part-2, Gurugram. "To open Vivekanand Arogya Kender and purchase of Furniture, Lab Equipments, Computers for use in Arogya Kender etc."	50,00,000/-	SDO(C) Gurugram
42	U.O.No. PS/HM/2017/165 dt.13.09.2018	Sri Guru Granth Sahib Sewa Society (Regd.) Chandigarh (Regd. No. 2732, Dt. 14.01.98). "For free of Cost treatment (lije Dialysis, Eye Surgeries, Lab Tests, OPD Medical Consultancy and Medicines etc.) to poor & needy patients and purchase of lab equipments"	10,00,000/-	SDO(C) Panchkula
43	U.O.No. PS/HM/2017/173 dt.19.09.2018	Sri Radha Krishan Prachin Mandir MES Society, Race Course, MES Colony, Ambala Cantt. Regd. No. 58,12.01.2004), District Ambala. "For construction MES Dharamshala including flooring rooms and basic facilities"	10,00,000/-	SDO(C) Ambala Cantt.
44	U.O.No. PS/HM/2017/177 dt.19.09.2018	Municipal Corporation, Ambala. "For construction of hall in Gurudwara Singh Sabha for public use in Hari Nagar in Ward No. 17, Ambala Cantt."	15,00,000/-	do-
45	U.O.No. PS/HM/2017/181 dt.24.09.2018	Sh.Mukesh Kumar S/o Late Sh. Mohan Lal, H.No. 472, Daligarh, Babyal, Ambala Cantt., District Ambala. "For financial assistance on compassionate grounds due to accidental death of his children"	2,00,000/-	do-

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
46	U.O.No. PS/HM/2017/185 dt.24.09.2018	Smt. Anju W/o Sh. Mukesh Kumar, H.No. 472, Daligarh, Babyal, Ambala Cantt., District Ambala. "For financial assistance on compassionate grounds due to accidental death of her children"	2,00,000/-	do-
47	U.O.No. PS/HM/2017/189 dt.26.09.2018	Haryana Football Association (Regd. No. DR/GGN/157) #323B, B.1 Bazar, Ambala Cantt, Distt. Ambala. "For development of Football Game in the State of Haryana"	11,00,000/-	SDO(C) Ambala Cantt.
48	U.O.No. PS/HM/2017/193 dt.05.10.2018	Bhagwan Shri Prashuram Goshala, Naraingarh Road, Near Khatauli Gate Ambala City (Regd. No. 667), Distt. Ambala. "For construction of Boundary Wall of Goshala"	5,00,000/-	SDO(C) Ambala
49	U.O.No. PS/HM/2017/197 dt.05.10.2018	Sh. Amarpal Singh S/o Late S. Harbans Singh, H.No. 85-86, Ram Nagar, Ambala Cantt., Distt. Ambala. "For financial assistance due to fire in the entire shop being poor"	2,00,000/-	SDO(C) Ambala Cantt.
50	U.O.No. PS/HM/2017/201 dt.05.10.2018	Smt. Kiran Goswami W/o Late Sh. Tilak Raj, R/o # 532, Shyam Nagar, Babyal Road, Ambala Cantt. "For financial assistance on compensate grounds due to death of her young son"	2,00,000/-	do-
51	U.O.No. PS/HM/2017/205 dt.16.10.2018	Smt. Veena W/o Sh. Bhagwan Dass, R/o 74,, Rangia mandi, Nanhera, Kuldeep Nagar, Ambala Cantt. Distt. Ambala. "To compensate her due to accidental death of her daughter"	2,00,000/-	SDO(C) Ambala Cantt.
52	U.O.No. PS/HM/2017/213 dt.16.10.2018	Sh. Kharag Singh S/o Sh. Shyam Lal, Rangia Mandi, Nanhera, Kuldeep Nagar, Ambala Cantt. Distt. Ambala "To compensate him due to accidental death of his daughter"	2,00,000/-	do-
53	U.O.No. PS/HM/2017/217 dt.16.10.2018	Bhakta Bandhav Society (Regd. No. HR/001/2013/0038) 17, Preet Nagar, Ambala Cantt. Distt. Ambala. "For construction of Dharamshala"	21,00,000/-	do-
54	U.O.No. PS/HM/2017/221 dt.05.11.2018	त्रिकालदर्शी वाल्मीकि सभा, रेलवे कालोनी, अम्बाला छावनी (रजि नं० 784) "For development of cultural activities."	1,00,000/-	SDO(C) Ambala Cantt.
55	U.O.No. PS/HM/2017/225 dt.05.11.2018	Shri Ramlila Committee (Regd. No. 21,2008-09), Anaj Mandi, Ambala Cantt. "To purchase of artificial Ornaments, Music System etc."	5,00,000/-	do-
56	U.O.No. PS/HM/2017/233 dt.16.11.2018	अखिल भारतीय वाल्मीकि महासभा (टूडला ब्रांच) अम्बाला (रजि नं० 374/2018) "For development of cultural activities."	1,00,000/-	do-
57	U.O.No. PS/HM/2017/237 dt.16.11.2018	Valmiki Samaj Sudhar Sabha, B.C. Bazar, Valmiki Colony, Ambala Cantt. (Regd. No. 200,2005-06). "For development of cultural activities"	1,00,000/-	do-
58	U.O.No. PS/HM/2017/241 dt.16.11.2018	Valmiki Sabha, B.C. Bazar, Topkhana Bazar, Ambala Cantt. (Regd. No. 25-2017). "For development of cultural activities"	2,00,000/-	do-
59	U.O.No. PS/HM/2017/244 dt.16.11.2018	Dusshera Committee, Railway Colony, Ambala Cantt.(Regd. No. 00674). "To promote cultural activities and purchase of Artificial Ornaments, Music Systems etc."	5,00,000/-	do-
60	U.O.No. PS/HM/2017/247 dt.16.11.2018	Central Phoenix Club, Ambala Cantt. (Regd. No. 1077/2018) "For purchase of equipments for shooting range"	10,00,000/-	do-
61	U.O.No. PS/HM/2017/229 dt.16.11.2018	उत्तराखंड गढ़वाल सभा, यमुनानगर। (रजि नं० 65/1975) "For construction of Dharamshala."	11,00,000/-	SDO(C) Yamuna Nagar
62	U.O.No. PS/HM/2017/251 dt.21.11.2018	Sri Sanatan Dharam Sabha, Ambala Cantt. (Regd. No. 35). "For construction of Dharamshala"	10,00,000/-	SDO(C) Ambala Cantt.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
63	U.O.No. PS/HM/2017/255 dt.11.12.2018	Sh. Ashok Kumar S/o Sh. Mondu Ram, Modda Mandi, Ambala Cantt. "For the financial assistance for treatment of heart being poor."	1,00,000/-	SDO(C) Ambala Cantt.
64	U.O.No. PS/HM/2017/259 dt.11.12.2018	Sh. Anil Kumar S/o Sh. Lachhman Dass, # 35, Sadar Bazaar, Ambala Cantt. :For the financial assistance for treatment of heart being poor"	1,50,000/-	do-
65	U.O.No. PS/HM/2017/263 dt.13.12.2018	D.A.V. Public School, Jagadhari Road, Ambala Cantt. (Affiliation No. 530161). "For purchase of equipments and enhancement of indoor Sports Sadium of School"	10,00,000/-	SDO(C) Ambala Cantt.
66	U.O.No. PS/HM/2017/267 dt.13.12.2018	Sri Valmiki Sabha (Regd. No. 44), Mandir Mohalla, Rambag Road, Ambala Cantt. "To promote cultural activities"	10,00,000/-	do-
67	U.O.No. PS/HM/2017/270 dt.13.12.2018	श्री रामलीला कमेटी (रजि नं. 00819-2017) बजाजा बाजार, अंबाला कैंट। "To promote cultural activities and purchse of Artifical Ornaments, Music Systems etc."	5,00,000/-	do-
68	U.O.No. PS/HM/2017/273 dt.13.12.2018	Smt. Savita Wd/o Late Sh. Rampal, R/o 645, Rambag Road, Ambala Cantt. "For the financial Assistance on compassionate grounds due to accidental death of her son"	1,00,000/-	do-
69	U.O.No. PS/HM/2017/277 dt.13.12.2018	The Ambala Scientific Instruments Manufacturer's Association (Reg. 107/72-73,1972), (ASIMA), Ambala Cantt. "For the organized Global Lab Expo 2018 at Ambala Cantt. To facilitate the youth about Science & Scientific Instruments and to purchase of Scientific Instruments"	20,00,000/-	do-
70	U.O.No. PS/HM/2017/281 dt.13.12.2018	The S.D. Vidya School, Jagadhari Road, Ambala Cantt. (Affiliation No. 530104). "For Repair of School Building"	11,00,000/-	do-
71	U.O.No. PS/HM/2017/285 dt.13.12.2018	Geeta Gopal Satsang Bhawan, Charitable Trust, Grain Market, Ambala Cantt. (Regd. No. 1252 of 13.07.2015). "For purchase of furniture and Sewing Machines for distribution among the needy/poor women"	11,00,000/-	do-
72	U.O.No. PS/HM/2017/289 dt.10.01.2019	Smt. Priya Saini W/o Sh. Sunil Kumar, H.No. 69, Near Shiv Mandir, Village Dhankaur, Ambala. "For the financial assistance for treatment of her husband being a poor lady"	1,00,000/-	SDO(C) Ambala Cantt.
73	U.O.No. PS/HM/2017/293 dt.22.01.2019	Ram Bagh Goushala Committee(Regd. No. HGA/2014/141), Near Dussehra Ground, Ambala Cantt. "For construction Shed in Gaushala"	9,00,000/-	SDO(C) Ambala Cantt.
74	U.O.No. PS/HM/2017/297 dt.31.01.2019	Sikh Girls High School, Guru Gobind Singh Mar, Ambala Cantt. (Regd. No. 1732, 1993-1994) District Ambala. "For construction of School Building"	11,00,000/-	SDO(C) Ambala Cantt.
75	U.O.No. PS/HM/2017/301 dt.08.02.2019	Smt. Kiran D/o Sh. Roshan Lal, Village Panjokhra Sahib, Ambala. "For financial assistance to compensate her due to falling her son Karan in bore well and rescued by villagers"	1,10,000/-	SDO(C) Ambala
76	U.O.No. PS/HM/2017/305 dt.21.02.2019	श्री शिव मंदिर सभा रजि० न० 1372, मतिदास नगर, महेश नगर पुलिस स्टेशन, अंबाला छावनी। "For completion of pending work of Dharamshala"	3,00,000/-	SDO(C) Ambala Cantt.
77	U.O.No. PS/HM/2017/309 dt.25.02.2019	Guru Valmiki Ashram Ambedkar Bhawan Sabha (Rgd. No. 608), Near Rotary Hospital, Ram Bagh Road, Ambala Cantt. "For const. of Ambedkar Bhawan"	15,00,000/-	XEN MC, Ambala Cantt.
78	U.O.No. PS/HM/2017/313 dt.25.02.2019	Shastri Colony Pariwar Resident Society (Regd. No.00602), #86, Shastri Colony, Ambala Cantt. "For development works of society, construction of Society Gates etc."	5,00,000/-	do-
79	U.O.No. PS/HM/2017/317 dt.25.02.2019	Hockey Association Ambala(Regd. No. 01102), 54-D, Inder Puri, Ambala Cantt. "To promote the sports activities"	1,40,000/-	SDO(C) Ambala Cantt.

Allocation of Discretionary Grants sanctioned by Sh.Manish Kumar Grover, Minister, Haryana, Chandigarh for the financial year 2018-19.				
Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. Sr.Secy./M.Coop/201 8/03 dt. 11.05. 2018	Sh Pankaj ke Late Sh. Des Raj Ka R/o House No 66/26. Jawahar Nagar, Rohtak For financial Assistance for rehabilitation and renovation of shop being poor person	100000	SDO © Rohtak
2	U.O.No. Sr.Secy./M.Coop/201 8/07 dt. 16. 05. 2018	Baba Banda Bahadur Sewa Samiti (Reg No 167) Baba Banda Bahadur Charitable Complex, DLF Colony, Rohtak For purchase of medical equipments, renovation & furnishing of dispensary building	1200000	do
3	U.O.No. Sr.Secy./M.Coop/201 8/09 dt. 16 .05. 2018	Smt. Kusum Rana R/o House No. 970-23 DLF Colony Near Durga Mandir, Rohtak "For financial assistance for treatment of her Son-in-law being a poor person	100000	do
4	U.O.No. Sr.Secy./M.Coop/201 8/15 dt. 16 .05. 2018	Ekta Bhawan Avm Jan Sewa Samiti (Regd No 01025), 2042/31, Ward No. 19, Ekta Colony, Rohtak For organisation of sports and cultural activities"	151000	do
5	U.O.No. Sr.Secy./M.Coop/201 8/25 dt. 16 .05. 2018	District Sports Council Rohtak (Regd No 4691 2018 25 8.2018 Chhotu Ram Stadium, Rohtak For purchase of Gymnastic sports equipments for Rohtak District Gymnastic Association"	251000	do
6	U.O.No. Sr.Secy./M.Coop/201 8/27 dt. 16 .05. 2018	Tilak Nagar Welfare Society (Regd. No. 02273) House No. 645 Ward No. 29, Tilak Nagar, Rohtak For completion & renovation of Dharamshala"	300000	do
7	U.O. No P.Secy/M.COOP- 2018/33 dt. 16.05.2018	Shaheed Chander Shekhar Azad Sewa Samiti (Regd. 53 No. 376). Kesav Bhawan, Bhali Anandpur, Rohtak. "For completion of Vyamshala."	500000	SDO (C ROHTAK
8	U.O. No P.Secy/M.COOP- 2018/35 dt. 16.05.2018	Mahadev Sewn Sangh (Regd. No. 00291), Near 5 Gymkhana Club. Sector-4 Extension, Rohtak. "For completion of community hall for use of general public."	500000	SDO (C ROHTAK
9	U.O. No SR.Secy/M.COOP- 2018/41 dt. 16.05.2018	Arya Samaj (Regd. No. 18) Town, Rohtak. 1 "For completion of community hall for use of general public."	500000	SDO (C ROHTAK
10	U.O. No P.Secy/M.COOP- 2018/45 dt. 16.05.2018	Shiksha Bharati Education Society (Regd. No. 500272). Rohtak. "For construction of rooms in Shiksha Bharati Vidyalya, Nagar, Rohtak." H Jagdish Colony. Ram nagar Rohatak	1100000	SDO (C ROHTAK
11	U.O. No P.Secy/M.COOP- 2018/53 dt. 16.05.2018	Navdurga AVM Gramin Utthan Sewa Society (Regd. No. 02148), Khairari VPO Khairari, Tehsil Kalanaur District Rohtak. "For completion of community hall for use of general public."	500000	SDO (C KALANAUR
12	U.O. No P.Secy/M.COOP- 2018/51 dt. 16.05.2018	Gram Panchayat Village Kheri Sampla, Rohtak. "For completion of Shiv Dharamshala & Harijan Dhankan Chupal."	1000000	SDO (C ROHTAK
13	U.O. No P.Secy/M.COOP- 2018/55 dt. 16.05.2018	Kabir Ashram Samiti (Regd. No. 02135), Village Khairari, Tehsil Khairari, District Rohtak. "For completion of hall for use of general public."	500000	SDO (C KALANAUR

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
14	U.O. No P.Secy/M.COOP- 2018/67 dt. 16.05.2018	Vedic Gyan Parcharani Brahman Sabha (Regd. No. 511), Kalanaur, Rohtak. "For completion of Bhagwan Parshuram community hall for use of general public."	500000	SDO (C KALANAUR
15	U.O. No P.Secy/M.COOP- 2018/33 dt. 16.05.2018	The Rohtak Association of Deaf & Dumb (Regd. No. 01890), 3rd Floor, Room No. 311, Zila Vikas Bhawan, Rohtak. "For organization of sports activities for Deaf and Dump person."	200000	SDO (C ROHTAK
16	U.O. No P.Secy/M.COOP- 2018/13 dt. 16.05.2018	Bajrang Ashram Sewa Samiti (Regd. No. 00737).Bajrang Ashram Road, Hansi, District Hisar. "For completion of community centre (Barat Ghar)."	1100000	SDO (C HANSI
17	U.O. No P.Secy/M.COOP- 2018/49 dt. 16.05.2018	Smt. Tulsi Devi W/o Late Sh. Lakshman Dass R/o Ward No. 10 Near Adarsh Dharamshala. Charkhi Dadri District Charkhi Dadri. "For financial assistance for repair of residential house being a poor person."	100000	SDO (C CHARKHIDAD RI
18	U.O.No. Sr.Secy./M.Coop/201 8/43 dt. 16 .05. 2018	Yuva Khel and Sanskritik Club (Regd. No. 01505). Village Palwal District Kurukshetra. "For purchase of sports equipments & to promote sports activities."	500000	SDO @, KKR
19	U.O.No. Sr.Secy./M.Coop/201 8/77 dt. 16 .05. 2018	Vidya Bharti Uttar Kshetar (Regd. No. 00388). Narayan Bhawan, Geeta Niketan Parisar. Kurukshetra. "For completion of hall for use of general public."	1100000	SDO @, KKR
20	U.O.No. Sr.Secy./M.Coop/201 8/59 dt. 16 .05. 2018	Agwanpur Shri Bala Ji Dham (Regd. No. 00457). Village Agwanpur, PO Ganaur District Sonipat. "For completion of hall for use of general public."	500000	SDO @, Ganaur
21	U.O.No. Sr.Secy./M.Coop/201 8/65 dt. 16 .05. 2018	Samarpan Welfare Society (Regd. No. 00219), W. 65 No. 6, Diwan Gate, Jhajjar. "For purchase of School bags and dress for poor school Children and organization of blood donation & medical camp,"	500000	SDO @, Jhajjar
22	U.O.No. Sr.Secy./M.Coop/201 8/17 dt. 16 .05. 2018	Uttarakhand Sabha (Regd. 01461), # 274 Sector 6. Urban Estate, Karnal. "For organisation of cultural programme, development of cultural activities and purchase of furniture."	500000	SDO @, Karnal
23	U.O.No. Sr.Secy./M.Coop/201 8/79 dt. 25 .05. 2018	Sanjay Bhayana S/o Late Sh. J.C Bhayana H. No. 79 1071 Sector-6 Karnal. "For financial help for his treatment (Kidney transplant) being a poor person."	200000	SDO @, Karnal
24	U.O.No. Sr.Secy./M.Coop/201 8/71 dt. 16 .05. 2018	Punjabi Welfare Society (Regd. No. KTL/00301). 71 Amar Electronics. Shaheed Udham Singh Chowk, Cheeka District Kaithal. "For completion of Dharamshala."	1100000	SDO @, Gulha Cheeka
25	U.O. No P.Secy/M.COOP- 2018/81 dt. 06.06.2018	Mangal Sain S/o Sh. Keshav Ram H.No. 681/33. B1 Jhajjar Road, Kathmandi Rohtak. "For financial assistance for his treatment of Eyes and repair of residential house being a poor person."	200000	SDO (C ROHTAK
26	U.O. No P.Secy/M.COOP- 2018/83 dt. 08.06.2018	GPL Event Magagement (Regd. No. RTK-1/0025063) 3 House No. 789, W. No. 19. Saini Street, Near Ashiana Banquent. Rohtak. activities. "For promotion of Sports activities."	51000	SDO (C ROHTAK

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
27	U.O. No P.Secy/M.COOP- 2018/89 dt. 02.07.2018	Shri Shishu Durga Sewa Samiti (Regd. No. 02238). 824/20, Durga Colony, Rohtak. "For completion of community hall for use of general public & purchase of furniture etc."	1100000	SDO (C ROHTAK
28	U.O. No P.Secy/M.COOP- 2018/93 dt. 02.07.2018	Dr. B.R. Ambedkar Society (Regd. No. 02065). Sample Village Sample District Rohtak. "For completion of community hall for use of general public."	1100000	SDO (C ROHTAK
29	U.O. No P.Secy/M.COOP- 2018/95 dt. 02.07.2018	Kavi Dayachand Charitable Trust mayna (Regd. No. 11224). District Rohtak. "For construction of memorial of Kavi Dayachand."	500000	SDO (C ROHTAK
30	U.O. No P.Secy/M.COOP- 2018/97 dt. 02.07.2018	Panchayat Samiti, Ward No. 20. Mayna-Simli.Rohtak. "For completion of Jangra Chaupal for use of general public."	500000	SDO (C ROHTAK
31	U.O. No P.Secy/M.COOP- 2018/99 dt. 02.07.2018	Sant Kabir Seva Samiti (Regd. No. 2052), Ward No. 6. Mahavir Mohalla. Kalanaur District Rohtak. "For completion of community hall for use of general public."	500000	SDO (C KALANAUR
32	U.O. No P.Secy/M.COOP- 2018/105 dt. 02.07.2018	Kali Kamli Wali Dharamshala Samiti (Regd. No. 02246) Near Shiv Mandir, Chhota Pana, Kalanaur, Rohtak. "For completion of construction work of dharamshala building."	250000	SDO (C KALANAUR
33	U.O. No P.Secy/M.COOP- 2018/107 dt. 02.07.2018	Valmiki Jan Kalyan Samiti (Regd. No. 00851) House No. 77 W. No.16, Palika Colony, Rohtak. "For purchase of books, Stationary & uniform for poor children."	100000	SDO (C ROHTAK
34	U.O. No P.Secy/M.COOP- 2018/109 dt. 02.07.2018	Varisat Nagrik Sewa Samiti (Regd. No. 2275) Day Care Centre/Community Centre, Patel Nagar Chiniot Colony, Rohtak. "For construction of toilet and purchase of Medicine and furniture."	500000	SDO (C ROHTAK
35	U.O.No. Sr.Secy./M.Coop/201 8/115 dt. 02 .07. 2018	Banda Veer Bairagi High School (Aff. No. 16636) In Front of old Indane Gas Godam, Sunarian Road. Rohtak. "For completion of rooms & purchase of furniture."	500000	SDO ©,Rohtak
36	U.O.No. Sr.Secy./M.Coop/201 8/119 dt. 02 .07. 2018	Sri Krishan Gaushala (Regd. No. 890/2014). Farmana Road, Meham, Rohtak. "For construction of cow sheds & purchase of fodder."	500000	SDO ©,Meham
37	U.O.No. Sr.Secy./M.Coop/201 8/125 dt. 02 .07. 2018	Tikana Baba Sat Dayal Shah, Baba Jiwan Shah, Baba Sanwal Shah Charitable Trust (Regd. No. 3884). 1154B/24. Jagdish Colony, Rohtak "For completion/ construction work of rooms.	500000	SDO ©,Rohtak
38	U.O.No. Sr.Secy./M.Coop/201 8/127 dt. 02 .07. 2018	Haryana Veteran Athletic Association (Regd. No. 1162), H. No. 268, Sector-14, Rohtak "For promotion of veteran athletic championship."	100000	SDO ©,Rohtak
39	U.O.No. Sr.Secy./M.Coop/201 8/129 dt. 02 .07. 2018	Navyuvak Sports Evam Sudhar Samiti (Regd. No.611) Village Makroli Kalan, Rohtak. "For purchase of sports equipment."	251000	SDO ©,Rohtak
40	U.O.No. Sr.Secy./M.Coop/201 8/121 dt. 02 .07. 2018	Shri Sant Kabir Shiksha Trust NGO Rohtak (Regd. No 541), Sri Sant Kabir Bhawan Gadhri Mohalla. Jind Road Near Purani Sabji Mandi, Rohtak. "For completion of hall for use of general public in Sri Sant Kabir Shiksha Trust	500000	SDO ©,Rohtak

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
41	U.O.No. Sr.Secy./M.Coop/201 8/87 dt. 02 .07. 2018	Yuva Samiti Subhash Nagar (Regd. No. 02302) House No. 371-1. Ward No. 28, Subhash Nagar, Rohtak. "For promotion of Cultural Activities."	100000	SDO ©,Rohtak
42	U.O.No. Sr.Secy./M.Coop/201 8/85 dt. 02 .07. 2018	Punjabi Sabha Sewa Samiti (Jhang Sabha) Regd. No. 00469, Punjabi Dharamshala. Main Bazar, Jhajjar "For completion of community hall for use of general public	500000	SDO ©,Jhajjar
43	U.O.No. Sr.Secy./M.Coop/201 8/91 dt. 02 .07. 2018	Pranav Entertainers (Regd. No. 121). House No.2193/10, PWT. Manimajra, Chandigarhdevelopment of cultural activities & purchase of dresses for Artists and furniture for office	500000	SDO ©,Panchkula
44	U.O. No Sr. Secy/M.COOP- 2018/101 dt. 02.07.2018	Haryana Patarkar Kalyan Manch (Regd. No. 12). 792 A/12. Professor Colony, Kurukshetra. "For development of cultural & journalism activities & distribution of blankets amongst the poor people."	500000	SDO (C) KURUKSHETRA
45	U.O. No Sr. Secy/M.COOP- 2018/111 dt. 02.07.2018	Sri Baba Haridass Gaushala (Regd. No. 00810) Village Ranila, District Charkhi Dadri. "For purchase of cattle feed."	500000	SDO (C) Charkhi dadri
46	U.O. No Sr. Secy/M.COOP- 2018/123 dt. 02.07.2018	Adarsh Dharamshala Sansthapk (Punjabi Sabha Regd. No. 254), Charkhi Dadri District Charkhi Dadri. "For completion of community hall for use of general public."	500000	SDO (C) Charkhi dadri
47	U.O. No Sr. Secy/M.COOP- 2018/113 dt. 02.07.2018	Kamdhenu Gowdham (Regd. No. 4523) Village Bissar-Akbarpur, Naurangpur-Hasanpur Road, Tehsil Tauru District Nuh. "For purchase of cattle feed."	500000	SDO (C) Tauru
48	U.O. No Sr. Secy/M.COOP- 2018/117 dt. 02.07.2018	Bhartiya Multani Parimandal Mahasabha (Regd. No. 10872), House No. 52. Sector-28, Pocket-1, Alfa International City, Karnal. "For purchase of equipment for physiotherapy Centre & Literary, Social & Cultural Development."	500000	SDO (C) Karnal
49	U.O. No Sr. Secy/M.COOP- 2018/129 dt. 05.07.2018	Baba Ghirdhari Dass Gaushala (Regd. No. 0814), Village Samargopalpur, Rohtak. "For construction of sheds for cows."	500000	SDO (C) Rohtak
50	U.O. No Sr. Secy/M.COOP- 2018/131 dt. 06.07.2018	Sh. Ramesh Kapoor S/o Charanjeet R/o 93/10, Mata Darwaja, Rohtak. "For financial assistance for treatment of himself being a poor person."	100000	SDO (C) Rohtak
51	U.O. No Sr. Secy/M.COOP- 2018/133 dt. 06.07.2018	Shri Khatu Shyam Siksha Samiti (Regd. No. HR013/2012/00037), Ward No. 5 V.P.O. Bawani Khera, Distt. Bhiwani. "For purchase of School books and uniform for poor Students of the School."	500000	SDO (C) Bawani Khera
52	U.O.No. Sr.Secy./M.Coop/201 8/166 dt. 29.08. 2018	Shiv Seva Samiti (Regd No. 339) Shiv Mandir, Shiv Chowk, Jawahar Nagar Rohtak For completion of construction works of Hall for use general public".	100000	SDO ©,Rohtak
53	U.O.No. Sr.Secy./M.Coop/201 8/135 dt. 29.08. 2018	DAY Centenary Public School, (Aff. No. 530141) Jindran Road, Kalanaur, Rohtak "For revation & repair of school building"	255000	SDO ©,Rohtak
54	U.O.No. Sr.Secy./M.Coop/201 8/137 dt. 29.08. 2018	Shri Madhav Chetna, Madhadev Kunj, Vijay Nagar (Reg No. 21364) Rohtak For completion of construction work of rooms & Toilet".	700000	SDO ©,Rohtak

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
55	U.O.No. Sr.Secy./M.Coop/201 8/139 dt. 29.08. 2018	Municipal Corporation Rohtak for payement of red stone at Gokaran Sarovar in Dera Brahmleen Mahant Shri Baba Laxman Puri Ji Maharaj Gokaran Tirath Rohtak".	1100000	SDO ©,Rohtak
56	U.O.No. Sr.Secy./M.Coop/201 8/141 dt. 29.08. 2018	Baba Lal Dass Dharamshala (Regd. No: 02183) VPO Kalanaur Tehsil Kalanaur District Rohtak For completion of building for use of general public"	1100000	SDO ©,Rohtak
57	U.O.No. Sr.Secy./M.Coop/201 8/143 dt. 29.08. 2018	Shivam Enclave Welfare Society (regd. No. 01808) House No. 1142 Ward No. 18. Shivam Enclave Rohtak "For renovation & repair of Society building	255000	SDO ©,Rohtak
58	U.O.No. Sr.Secy./M.Coop/201 8/149 dt. 29.08. 2018	Swami Gurucharan Dass Sewa Samiti (Regd. No. 1354), Kalanaur District Rohtak. "For completion of building of Sewa Samiti for use of general public"	1100000	SDO ©,Rohtak
59	U.O.No. Sr.Secy./M.Coop/201 8/151 dt. 29.08. 2018	Rohilla Tank Sabha (Regd. No. 120), Namdev Dharamshala Janta Colony, Rohtak For construction of computers room for girl students.	500000	SDO ©,Rohtak
60	U.O.No. Sr.Secy./M.Coop/201 8/153 dt. 29.08. 2018	Shiv Jan Jagrati Avm Shiksha Samiti (Regd. No. M Coop/200205), Rohtak. "For promotion of cultural activities."	150000	SDO ©,Rohtak
61	U.O. No Sr. Secy/M.COOP- 2018/160 dt. 29.08.2018	Municipal Corporation Rohtak. "For installation of A.C.'s in Saini Dharamshala, Sair: Anandpura, Ward No. 1, Rohtak. "Saini Anandpura, Ward No. I, Rohtak	500000	
62	U.O. No Sr. Secy/M.COOP- 2018/158 dt. 29.08.2018	Dhanwantri Arya Girls High School (Aff. No. 16258), 5/2 Arya Nagar, Rohtak District Rohtak. "For completion of construction work and installation of water chilling system with RO."	1100000	
63	U.O. No Sr. Secy/M.COOP- 2018/164 dt. 29.08.2018	Shri Krishan Gaushala Samiti (Regd. No. 00634) ./2 Village Mokhra, Rohtak District Rohtak. "For construction of cow sheds."	1100000	
64	U.O. No Sr. Secy/M.COOP- 2018/168 dt. 29.08.2018	Hari Om Sewa Dal (Regd. No. 00211), Ward No. 4 ./2 Near Sanatan Dharam Mandir, Gandhi Nagar, Rohtak. "For completion of construction work of Ashram & Dispensary	1100000	
65	U.O. No Sr. Secy/M.COOP- 2018/174 dt. 29.08.2018	Sri S.S. Jain Sabha (Regd. No. 1303) Near Mayur 1/2 Park Post office, Janta Colony, Ptak. "For repair and renovation of building."	51000	
66	U.O. No Sr. Secy/M.COOP- 2018/176 dt. 29.08.2018	Sawan Kirpal Ruhani Mission (Regd. NO. 8059)/2 Kirpal Ashram, Gohana Road, Rohtak. "For completion of building of sawan Kirpal Ruhani Mission."	500000	
67	U.O. No Sr. Secy/M.COOP- 2018/178 dt. 29.08.2018	Swami Atamanand Haryana Anusuchit Jati Shiksha 12 Samiti (Regd. No. 349) Near Purana Sadar Thana, Rohtak. "For completion of hall for use of general public."	500000	
68	U.O. No Sr. Secy/M.COOP- 2018/186 dt. 29.08.2018	Sri Sanatan Dharam Krishan Mandir Trust (Regd. No. 2 3969), Model Town. Rohtak. "For completion of hall for use of general public."	500000	

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
69	U.O. No Sr. Secy/M.COOP-2018/188 dt. 30.08.2018	Jat Dharamshala (Regd. No. 313), Babra Mohalla, Rohtak. "For completion of hall for use of general public."	500000	
70	U.O. No Sr. Secy/M.COOP-2018/190 dt. 30.08.2018	Amarbharat Yog Evam Sewa Samiti (Regd. No. 616) Ideal Computer, Opposite Tehsil Rohtak. "For organization of Yoga camp and cultural programme."	111000	
71	U.O.No. Sr.Secy./M.Coop/2018/192 dt. 30.08. 2018	Vimukt Ghumantu Jan Jati Kalyan Sangh (Regd. No. 5988) House No. 1939, Sector 1, Rohtak For construction of Rahbari Samaj Dharamshala for use of general public."	1100000	SDO ©,Rohtak
72	U.O.No. Sr.Secy./M.Coop/2018/194 dt. 30.08. 2018	Vimukt Ghumantu Jan Jati Kalyan Sangh (Regd. NO.5988) House No. 1939, Sector 1 Rohtak. "For completion of Sansi Samaj Dharamshala for use of general public.	500000	SDO ©,Rohtak
73	U.O.No. Sr.Secy./M.Coop/2018/180 dt. 29.08. 2018	Akhil Bhartiya Maharishi Dayanand Gaushala (Regd. 1453, Beinri, District Rohtak. "For construction of cows sheds."	600000	SDO ©,Meham
74	U.O.No. Sr.Secy./M.Coop/2018/162 dt. 29.08. 2018	Bar Association, Meham (Regd. No. 7894), Tehsil Meham District Rohtak. "For purchase of library books and furniture."	251000	SDO ©,Meham
75	U.O.No. Sr.Secy./M.Coop/2018/156 dt. 29.08. 2018	Sh. Ravinder S/o Sh. Bhanwar Singh VPO Ghamdoj Tehsil Sohna District Gurugram. "For repair of residential house being a poor person."	100000	SDO ©,Gurugram South
76	U.O.No. Sr.Secy./M.Coop/2018/184 dt. 29.08. 2018	Punjabi Biradari Bhawan (Regd. No. 0175), District Karnal. "For completion of hall for use of general public."	1100000	SDO ©,Karnal
77	U.O.No. Sr.Secy./M.Coop/2018/182 dt.29.08. 2018	D.R. K. Adarsh Vidya Mandir (Aff. No. 530137). Ram Krishan Gupta Marg, P.O. Charkhi Dadri District Charkhi Dadri. "For comptetion of Science block."	1100000	SDO ©,Charkhi Dadri
78	U.O.No. Sr.Secy./M.Coop/2018/145 dt. 29.08. 2018	Sarswati Shiksha Samiti (Regd. No. 00311), Beri, Gaushala Road, Pana Chhajyan Beri District Jhajjar. "For completion of building of Shiksha Samiti."	500000	SDO ©,Beri
79	U.O.No. Sr.Secy./M.Coop/2018/147 dt. 29.08. 2018	Shri Radha Krishna Sewa Samiti (Regd. No. 01714). Ram Arora Tent House Near Shiv Park, Patel Nagar, Hisar. "For treatment of sick cattle and purchase of medicine and cattle fodder.	500000	SDO ©,Hisar
80	U.O. No Sr. Secy/M.COOP-2018/172 dt. 29.08.2018	Mera Aasman Welfare and Charitable Trust (Regd. 2 No. 3993) # 347, Sector 10, Ambala city. "For organization of Samuhik Vivah of poor girls and purchase of boo!. & stationery items for poor school students."	500000	SDO (C) Ambala
81	U.O. No Sr. Secy/M.COOP-2018/170 dt. 29.08.2018	Rotary Club Ambala Centra! (Club No. 15308) # 114, Palika Vihar, Ambala City, Ambala. "For installation of Sanitary Napkin And Wending Machines in Govt. Govt Aided & Private Schools for the girls students."	500000	SDO (C) Ambala
82	U.O. No Sr. Secy/M.COOP-2018/155 dt. 29.08.2018	Deputy Commissioner. Panchkula. "For distribution 2 of Sweets among the children who participated in the celebration of "Republic Day."	251000	SDO (C) Panchkula

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
83	U.O. No Sr. Secy/M.COOP-2018/198 dt. 29.08.2018	Sh. Harish Kumar S/o Sh. Kharati Lal, House No.709/2. Pardhana Mohalla, Rohtak. "To compensate Sh. Harish Kumar S/o Sh. Kharati Lal for his shop Harish Motor Store Shop No. 20, Shyam Lal Market, Hisar Road Rohtak damaged to fire accident."	200000	SDO (C)Rohtak
84	U.O. No Sr. Secy/M.COOP-2018/200 dt. 29.08.2018	Smt. Ganesh Bai Gau Sewa Charitable Trust (Regd. No.4833) Vill. Saniana. Tehsil Tohana. Distt. Fatehabad. "For purchase of machinery/ equipments. extension of water storage capacity and installation of Biogas Plant."	1100000	SDO (C) Tohana
85	U.O. No Sr. Secy/M.COOP-2018/202 dt. 10.08.2018	Gram Panchayat Ishrana, District Panipat. "For construction of retaining wall of Baba Sumer Dass Wale Talab."	1000000	BDPO Ishrana
86	U.O. No Sr. Secy/M.COOP-2018/204 dt. 20.09.2018	Kalpana Chawla (City Park) Bachao Sangharsh Samiti (Regd. No. 2341), House No. 100, Bhagat Singh Colony Near Liberty Showroom, Tigaon construction of retaining wall of Kalpana Chawla Park & maintenance of park."	500000	SDO (C) Balalbhgarh
87	U.O. No Sr. Secy/M.COOP-2018/208 dt. 20.09.2018	Hindu High School (Regd. No. 00932), Model Town, Rewari. "For completion of school building."	1500000	SDO (C) Rewari
88	U.O.No. Sr.Secy./M.Coop/2018/218 dt. 20.09. 2018	Dharamshala Dera Bhai Jiwan Singh Ji (Regd. No. 01068), near S.K. Sen. Sec. School, Mohalla Dogran, Hisar. "For completion of community hall for use of general public."	500000	SDO ©,Hisar
89	U.O.No. Sr.Secy./M.Coop/2018/210 dt. 20.09. 2018	International Society for Krishna Consciousness (Regd. No. F-2179), Hare Krishna Dham, Main Bazar, Kurukshetra. "For completion of Dharamshala for use of general public."	551000	SDO ©,Kurukshetra
90	U.O.No. Sr.Secy./M.Coop/2018/206 dt. 20.09. 2018	Captain Umrao Singh (Victoria Cross) Society Palra (Regd. No. 000280), VPO-Palra, Tehsil-Beri, Distt- Jhajjar. "For purchase of Gym & sports equipment.	551000	SDO ©,Beri
91	U.O.No. Sr.Secy./M.Coop/2018/196 dt. 06.09. 2018	Maharaja Daksh Parjapati Dharamshala Evam Sewa Samiti (Regd. No. 00486), Jhajjar. "For completion of building for use of general public."	600000	SDO ©,Jhajjar
92	U.O.No. Sr.Secy./M.Coop/2018/212 dt. 20.09. 2018	M.T.F.C. (Make the Future of Country Educational Society) (Regd. No. 352), 2094/34, Green Park Colony, Kanheli Road Near Storm Water Disposal, Rohtak. "For completion of hall for use of general public.	500000	SDO ©,Rohtak
93	U.O.No. Sr.Secy./M.Coop/2018/214 dt. 20.09. 2018	Shri Ramlila Utsav Committee (Regd. No. 394). 182/34, J.P. House, Janta Colony, Rohtak. "For purchase of tent, dresses and organization of religious & cultural programme etc.	500000	SDO ©,Rohtak
94	U.O.No. Sr.Secy./M.Coop/2018/216 dt. 20.09. 2018	Shri Vaishya Vyayamshala Avam Gaushala (Regd. No. 18), Janta Colony, Rohtak. "For completion of building for use of general public."	500000	SDO ©,Rohtak

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
95	U.O. No Sr. Secy/M.COOP-2018/222 dt. 28.09.2018	Dhanwantri Arya Girls High School (Affiliation No. 16258), Arya Nagar, Rohtak District Rohtak. "For awarding of reward to students who participated in the Annual function of the school."	21000	SDO (C) Rohtak
96	U.O. No Sr. Secy/M.COOP-2018/226 dt. 03.10.2018	Ambedkar Hitkari Sangathan (Regd. No. 836), Meham, District Rohtak. "For completion of construction work of Guru Ravidass Dharamshala Meham."	500000	SDO (C) Meham
97	U.O. No Sr. Secy/M.COOP-2018/220 dt. 28.09.2018	Punjabi Sewa Sadan (Regd. No. 212) Near Gurudwara Sri Neem Sahib, Kaithal. "For completion of hall and retaining wall of Punjabi Sewa Sadan building."	500000	SDO (C)Kaithal
98	U.O. No Sr. Secy/M.COOP-2018/224 dt. 28.09.2018	Akhand Sewa Dal Sanstha (Regd. No. 02473), House No. 2796, Jawahar Colony, N.I.T. Faridabad. 'For organization of Yoga camp."	151000	SDO (C) Rohtak
99	U.O.No. Sr.Secy./M.Coop/2018/246 dt. 25.10. 2018	Smt. Durstana Wo Sh. Rammer Darshana 28 Modem School Wall Galli, Basant Vihar, KVM 2018 College Ladout Rad, Botnik For Financial assistance for repair of residential house being a poor person."	50000	SDO ©,Rohtak
100	U.O.No. Sr.Secy./M.Coop/2018/250 dt. 25.10. 2018	Smt. Durstana Desi W/o Brijlal R/o444/25 Gandhi Camp, Rohtak "For financial assistance for repair of residential house being a poor person."	50000	SDO ©,Rohtak
101	U.O.No. Sr.Secy./M.Coop/2018/242 dt. 25.10. 2018	Sh. Gagan S/o Sh. Manohar Lal R/o House No. 639/27. Gandhi Nagar, Rothak. For financial assistance for repair of residential house being a poor person.	100000	SDO ©,Rohtak
102	U.O.No. Sr.Secy./M.Coop/2018/288 dt. 25.10. 2018	Smt. Maya W/o Jeet Ram Re House No. 511/32 Shivaji Colony, rohtak "For financial assistance for repair of residential house being a per person."	20000	do
103	U.O.No. Sr.Secy./M.Coop/2018/304 dt. 25.10. 2018	Smt. Sharia Desi W/o Sh.Ved Parkash R/o House No. 890/14, Gurunanak Pura, Rohtak. For financial assistance for treatment of his son(Paralysis treatment) being a poor persan."	20000	do
104	U.O.No. Sr.Secy./M.Coop/2018/302 dt. 25.10. 2018	Smt. Veena W/O Sh. Jagdish R/o House No. 325/18 Arya Nagar, Rohtak For financial assistance for repair of residential house being a poor person	20000	do
105	U.O.No. Sr.Secy./M.Coop/2018/306 dt. 25.10. 2018	Smt. Veena W/o Sh. Guishan R/o house No. 896/18 Near Ashram, Shastri Nagar, Rohtak financial assistance for repair of residential house being a pe person	20000	do
106	U.O.No. Sr.Secy./M.Coop/2018/308 dt. 25.10. 2018	Smt. Sudesh Kumari W/o Late Sh. Ashok Kumar R/o House No 924/14 Gohana Road Near Adarsh Vidyalaya, Krishana colony Rohtak For financial assistance for repair of residential house being a poor person."	20000	do
107	U.O. No Sr. Secy/M.COOP-2018/224 dt. 28.09.2018	Smt. Rajni W/o Hari Krishan R/o House No. 639-A/30 Adarsh Nagar, Rohtak. assistance for repair of residential house being a poor person."	20000	SDO (C) Rohtak
108	U.O. No Sr. Secy/M.COOP-2018/224 dt. 28.09.2018	Sh. Kanwar Pal S/o Late Sh. Sohan Lal R/o House. No. 388/30,Adarsh Nagar, Rohtak. "For financial assistance for repair of residential house being a poor person."	20000	SDO (C) Rohtak

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
109	U.O. No Sr. Secy/M.COOP- 2018/224 dt. 28.09.2018	Smt. Manju Rani W/o Ramgopal (Shyam Lal) R/o House No. 1133/1, Ward No. 27, Gandhi Nagar, Rohtak. "For financial assistance for repair of residential house being a poor person."	20000	SDO (C) Rohtak
110	U.O. No Sr. Secy/M.COOP- 2018/224 dt. 28.09.2018	Smt. Ashu W/o Sh. Des Raj Chawla R/o Ward No. 6, Kalanaur District Rohtak. "For financial assistance for repair of residential house being a poor person."	20000	SDO (C) Rohtak
111	U.O. No Sr. Secy/M.COOP- 2018/224 dt. 28.09.2018	Smt. Sushma W/o Late Sh. Jagdish Lal R/o 1237/28, Ward No. 27, Arjun Nagar, Rohtak. "For financial assistance for repair of residential house being a poor person."	20000	SDO (C) Rohtak
112	U.O. No Sr. Secy/M.COOP- 2018/224 dt. 28.09.2018	Sh. Sonu S/o Sh. Babu Lal R/o House No. 849/19, Arya Nagar, Rohtak. "For financial assistance for repair of residential house being a poor person."	20000	SDO (C) Rohtak
113	U.O. No Sr. Secy/M.COOP- 2018/224 dt. 28.09.2018	Sh. Bijender S/o Sh. Lila Ram R/o House No. 587/13, Tej Colony, Rohtak. "For financial assistance for repair of residential house being a poor person."	20000	SDO (C) Rohtak
114	U.O. No Sr. Secy/M.COOP- 2018/224 dt. 28.09.2018	Smt. Meenu W/o Sh. Ashok R/o House No. 1066/24, Jagdish Colony, Rohtak. "For financial assistance for repair of residential house being a poor person."	20000	SDO (C) Rohtak
115	U.O. No Sr. Secy/M.COOP- 2018/224 dt. 28.09.2018	Smt. Geeta W/o Sh. Bhim R/o House No. 1067/18, Ghanipura, Rohtak. "For financial assistance for repair of residential house being a poor person."	20000	SDO (C) Rohtak
116	U.O. No Sr. Secy/M.COOP- 2018/224 dt. 28.09.2018	Smt. Babli W/o Sh. Subhash R/o House No. 1066/18, Ghanipura, Rohtak. "For financial assistance for repair of residential house being a poor person."	20000	SDO (C) Rohtak
117	U.O. No Sr. Secy/M.COOP- 2018/224 dt. 28.09.2018	Smt. Bharti D/o Sh. Shanti Parkash R/o House No. 1211/27, Gandhi Camp, Rohtak. "For financial assistance for repair of residential house being a poor person."	20000	SDO (C) Rohtak
118	U.O.No. Sr.Secy./M.Coop/201 8/310 dt. 25.10. 2018	Smt. Darshna W/o Sh. Sunder Lal R/o House No. 207/18, Arya Nagar, Rohtak. "For financial assistance for treatment of her handicapped children being a poor person."	20000	SDO ©, Rohtak
119	U.O.No. Sr.Secy./M.Coop/201 8/312 dt. 25.10. 2018	Smt. Santosh Kumari W/o Sh. Prem Kumar R/o House No. 1168/14, Gohana Road Near Banke Bihari Mandir, Mahavir Colony, Rohtak. "For financial assistance for treatment of her son being a poor person."	20000	do
120	U.O.No. Sr.Secy./M.Coop/201 8/260 dt. 25.10. 2018	Smt. Deepa W/o Sh. Lovely House No. 421 Ward No. 26, Gandhi Nagar, Rohtak. "For financial assistance for repair of residential house being a poor person."	40000	do
121	U.O.No. Sr.Secy./M.Coop/201 8/258 dt. 25.10. 2018	Sh. Sanjay S/o Late Sh. Darshan Lal Khara R/o 634/26, Gandhi Camp, Rohtak. "For financial assistance for repair of residential house being a poor person."	40000	do

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
122	U.O.No. Sr.Secy./M.Coop/2018/256 dt. 25.10. 2018	Sh. Sham Sunder S/o Sh.Prem Singh R/o1279/21,Azadgarh, Rohtak. "For financial assistance for repair of residential house being a poor person."	40000	do
123	U.O.No. Sr.Secy./M.Coop/2018/254 dt. 25.10. 2018	Smt. Lalita W/o Sh. Surender Mohan R/o 361-62/B- 7, Chameli Market, Rohtak. "For financial assistance for repair of residential house being a poor person."	40000	do
124	U.O.No. Sr.Secy./M.Coop/2018/262 dt. 25.10. 2018	Sh. Som Pal S/o Radhy Shyam R/o House No. 564/18, Ravi Dass Nagar, Rohtak. "For financial assistance for repair of residential house being a poor person."	40000	do
125	U.O.No. Sr.Secy./M.Coop/2018/264 dt. 25.10. 2018	Sh. Ramdiya S/o Sh. Bhagwan Dass R/o House No. 317/8. Salara Mohalla, Rohtak. "For financial assistance for repair of residential house being a poor person."	40000	do
126	U.O.No. Sr.Secy./M.Coop/2018/266 dt. 25.10. 2018	Sh. Surender Sharma S/o Raghunath Rai Sharma R/o House No. 4/5 Barack No. 6 Gandhi Nagar, Rohtak. "For financial assistance for repair of residential house being a poor person."	40000	do
127	U.O. No Sr. Secy/M.COOP-2018/224 dt. 28.09.2018	Smt. Vijay Rani W/o Gulshan Kumar R/o House No. 1073/20, Durga Colony, Rohtak. "For financial assistance for repair of residential house being a poor person."	40000	SDO (C) Rohtak
128	U.O. No Sr. Secy/M.COOP-2018/224 dt. 28.09.2018	Sh. Naveen Sohal S/o Baldev Singh R/o House No. 1046/11, Dairy Mohalla, Rohtak. "For financial assistance for treatment of his mother (Kidney patient) being a poor person."	40000	SDO (C) Rohtak
129	U.O. No Sr. Secy/M.COOP-2018/224 dt. 28.09.2018	Smt. Manjeet Kaur W/o Sh. Chattar Singh R/o House No. 423/3, Kaccha Beri Road, Near old Bus Stand, Rohtak. "For financial assistance for treatment of her daughter being a poor person."	40000	SDO (C) Rohtak
130	U.O. No Sr. Secy/M.COOP-2018/224 dt. 28.09.2018	Sh. Kesav Nayyar S/o Late Sh. Darshan Kumar R/o House No. 21-D Near Anand School, Professor Colony, Yamuna Nagar. "For financial assistance for treatment of his wife (Brain Tumor) being a poor person."	50000	SDO (C) Yamunanagar
131	U.O. No Sr. Secy/M.COOP-2018/224 dt. 28.09.2018	Smt. Kuljeet Kaur W/o Sh.Gurnam Singh R/o 382/2, Dashmesh Colony Near Khalsa College, Yamuna Nagar. "For financial assistance for treatment of himself being a poor person."	50000	SDO (C) Yamunanagar
132	U.O. No Sr. Secy/M.COOP-2018/224 dt. 28.09.2018	Lohgarh Trust (Regd. No. 1406) Gobinpuri, Yamuna Nagar. "For establishment & construction of Library Building at Lohgarh village Bhagwanpur for use of 'general public."	3100000	SDO (C) Yamunanagar
133	U.O. No Sr. Secy/M.COOP-2018/224 dt. 28.09.2018	Sh. Karan Singh S/o Sh. Roop Chand R/o Gali No. 3 Azad Nagar Tehsil Jagadhri District Yamuna Nagar. "For financial assistance for treatment of his wife (Blood Cancer) being a poor person."	50000	SDO (C) Jagadhari
134	U.O. No Sr. Secy/M.COOP-2018/224 dt. 28.09.2018	Smt. Anuradha W/o Late Sh. Ananad Kumar R/o village Amadapur District Yamuna Nagar. "For financial assistance for repair of residential house being a poor person."	50000	SDO (C) Yamunanagar

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
135	U.O. No Sr. Secy/M.COOP-2018/224 dt. 28.09.2018	Smt. Aarti Gandhi W/o Late Sh. Pawan Gandhi R/o House No. 62 Ward No. 3 Sayyad Wara Muhavir Mandir, old Faridabad. "For financial assistance for repair of residential house being a poor person."	200000	SDO (C) Faridabad
136	U.O. No Sr. Secy/M.COOP-2018/224 dt. 28.09.2018	Smt. Kajal W/o Harish Kumar R/o House No. 578/2 Vishnu Nagar, Gohana District Sonipat. "For financial assistance for repair of residential house being a poor person."	20000	SDO (C) Gohana
137	U.O.No. Sr.Secy./M.Coop/2019/328 dt. 15.02. 2019	Smt. Usha Rani W/o Late Sh. Subhash Chander H. No.. 252/32 near Ram Lila Ground Shivaji Colony, Rohtak. "As financial assistance being a poor person.	100000	SDO © Rohtak
138	U.O.No. Sr.Secy./M.Coop/2019/332 dt. 15.02. 2019	Vedic Bhakti Sadhan Ashram (Regd. No. 1966), Arya Nagar, Rohtak. "For completion of building of Ashram."	250000	do
139	U.O.No. Sr.Secy./M.Coop/2019/310 dt. 15.02. 2019	Sh. Shyam Sunder Gandhi S/o Sh. Guru Divaya, r/oH. No. 255 Sector-1 Rohtak. "As financial assistancefor repair of shops (M/s Russian tractors Company) Damgaed due to heavy rain."	100000	do
140	U.O.No. Sr.Secy./M.Coop/2019/334 dt. 08.03. 2019	Sh. Ravinder Kumar S/o Sh. Kartar Singh r/o H. No. 4 1534/31, Mai ka Mandir Wali Gali, Kamla Nagar, Rohtak. "For financial assistance for repair of residential house being a poor person."	27000	do
141	U.O.No. Sr.Secy./M.Coop/2019/336 dt. 08.03. 2019	Sh. Suresh S/o Sh. Bhagwan Das r/o H. No. 8, Ashok 5 Nagar, Ward No. 15, Rohtak. "To Compensate Sh. Suresh S/o Sh. Bhagwan Dass for repair of his shop damaged due to fire accident."	50000	do

Allocation of Discretionary Grants sanctioned by Transport Minister, Haryana, Chandigarh for the financial year 2018-19.				
Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.TM/DQ/2018/1608 dt30.05.2018	Gram Panchayat Patti Kalyana Block Samalkha Distt. Panipat. "For cleaning /digging of Village Pond."	500000	BDPO Samalkha
2	U.O.No.TM/DQ/2018/1612 dt30.05.2018	Gram Panchayat Khandra Block Madlauda Distt. Panipat. "For construction of Brahaman Chaupal."	1000000	BDPO Madlauda
3	U.O.No.TM/DQ/2018/1616 dt30.05.2018	Gram Panchayat Gawalra Block Israna Distt. Panipat. "For completion of SC Chaupal."	500000	BDPO Israna
4	U.O.No.TM/DQ/2018/1620 dt30.05.2018	Gram Panchayat Madlauda Block Madlauda Distt. Panipat. "For construction of IPB street from H/o Sh. Prem Fauji to Andha Baba Chowk via H/o Sukhjeet Singh S/o Sh. Tek Ram."	400000	BDPO Madlauda
5	U.O.No.TM/DQ/2018/1624 dt30.05.2018	Gram Panchayat Rair Kalan Block Madlauda Distt. Panipat. "For construction of chaupal (Nadion wali) near Kohand-Assandh road."	800000	BDPO Madlauda
6	U.O.No.TM/DQ/2018/1632 dt30.05.2018	Shiv Gaushala Samiti Madlauda, Assandh road, near Railway Crossing, Madlauda (Panipat) Regd. No. 517/1993-94. "For purchase of fodder and repair of sheds."	1100000	SDO © Panipat
7	U.O.No.TM/DQ/2018/1636 dt30.05.2018	Gram Panchayat -Alupur Block Madlauda Distt. Panipat. "For completion of retaining wall of Pond."	500000	BDPO Madlauda
8	U.O.No.TM/DQ/2018/1640 dt30.05.2018	Gram Panchayat Madlauda Distt. Panipat. "For completion of Parjapat Chaupal near Goga Mari Chownk, Madlauda."	600000	BDPO Madlauda
9	U.O.No.TM/DQ/2018/1660 dt30.05.2018	Sahid Bhagat Singh Gaushala Sabha, Village Dharamgarh Distt. Panipat. (Regd. No. 0711). "For purchase of fodder and repair of sheds."	500000	SDO © Panipat
10	U.O.No.TM/DQ/2018/1668 dt30.05.2018	R. N. College of Engineering & Technology, Assandh Road, Village Thirana (Panipat) (Affiliated to KUK & Approved by AICTE). "For development of different cultural/sports activities for the betterment of students."	500000	SDO © Panipat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
11	U.O.No.TM/DQ/2018/1676 dt30.05.2018	R. N. College of Engineering & Technology, Assandh Road, Village Thirana (Panipat) (Affiliated to KUK & Approved by AICTE)	1100000	BDPO Israna
12	U.O.No.TM/DQ/2018/1680 dt30.05.2018	Govt. College for Women, Madlauda Through 5,00,00 Panipat. "For construction of Parking stand, wooden work of MP Hall stage and Iron grill gates in college building,"	500000	SDO@ Panipat
13	U.O.No.TM/DQ/2018/1684 dt30.05.2018	Vandya Educational & Charitable Trust, # 6. Sajjan 5.00.0 Singh Bagh, Model Town Enclave, Panipat (Regd. No. 6227). "For purchase of furniture, Books & Computers for setting up Library in Little Millennium School, 581- L, Model Town, Panipat."	500000	SDO@ Panipat
14	U.O.No.TM/DQ/2018/1696 dt30.05.2018	Sanskriti Public School, Village-Khandra, Distt. Panipat(School code 3343/PNP/8th /BOSE/2017). "For Completion of rooms and purchase of furniture."	500000	SDO@ Panipat
15	U.O.No.TM/DQ/2018/1700 dt30.05.2018	Jaharveer Goga Peer Sewa Samiti, Village Chhichrana Teh.Israna Distt. Panipat (Regd. No. HR-PNP-2015- 00254). "For construction of Community Hall for the ase of general public."	500000	SDO@ Panipat
16	U.O.No.TM/DQ/2018/1704 dt30.05.2018	Dushera Committee (Regd.) Sanauli Roadm Panipat Regd. No. 00209). "For development of different cultural activities."	500000	SDO@ Panipat
17	U.O.No.TM/DQ/2018/1708 dt30.05.2018	Shri Ram Dushera Committee, Barsat Road, Panipat Regd. No. 86). "For development of different cultural ctivities."	500000	SDO@ Panipat
18	U.O.No.TM/DQ/2018/1712 dt30.05.2018	Lord Shiva Gaushala Samiti, Village-Sahpur, Panipat Regd.) (Regd. No. 00138). "For construction of sheds nd purchase of fodder."	500000	SDO@ Panipat
19	U.O.No.TM/DQ/2018/1672 dt30.05.2018	Gram Panchayat Naultha Block Israna Distt. Panipat. For construction of rooms in Dr. Bhim Rao Ambedkar Bhawan for public use."	600000	BDPO Israna
20	U.O.No.TM/DQ/2018/1652 dt30.05.2018	Rajyoga Education & Research Foundation, Panipat Regn. No. 3/1201). "For completion of Auditorium for ublic use."	1100000	SDO @Panipat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
21	U.O.No.TM/DQ/2018/1692 dt30.05.2018	Shree Shiv Goshala Samiti, Village Niyana Distt. Hisar Regd. No. 2887). For purchase of Tractor to meet he need of Gaushala."	500000	SDO@ Hisar
22	U.O.No.TM/DQ/2018/1664 dt30.05.2018	Maa Bhagwati Niketan Public School, Shahzadpur Distt. Ambala (Affiliation No. 531456(CBSE). "For urchase of furniture, Computers, books for Library nd equipments of Science Lab."	1100000	SDO@Narain garh
23	U.O.No.TM/DQ/2018/1656 dt30.05.2018	Shri Guru Ravidas Mandir Sabha VPO Kapal Mochan Distt. Yamuna Nagar (Hr.) (Regd. No. 00076). "For completion of Yatri Niwas for general public."	500000	SDO@ Bilaspur
24	U.O.No.TM/DQ/2018/1644 dt30.05.2018	Gram Panchayat, Sunderpur, Block Julana Distt. Jind. "For completion of Harijan Chaupal for use of public."	500000	BDPO Julana
25	U.O.No.TM/DQ/2018/1648 dt30.05.2018	Gram Panchayat, Simla Block Kalayat Distt. Kaithal. "For completion of Chaupal in Tihai Patti."	300000	BDPO Kalayat
26	U.O.No.TM/DQ/2018/1628 dt30.05.2018	Manthan Eye Health Care Foundation, # 1134, Sector- 21, Industrial Complex, Dundahera, Gurgaon (Hr) Certificate of Corporate Identity Number Is U85320HR2017NPL070533 issued by Ministry of Corporate Affairs, Govt. of India. "For Organize the free eye camps at different stations in state to check up the eyes of general public."	500000	SDO@ Gurugram
27	U.O.No.TM/DQ/2018/1688 dt30.05.2018	Punjabi Biradari Bhawan (Regd.) Karnal (Regd. No. RSO0175). "For completion of Bhawan for the use of general public."	500000	SDO@ Karnal
28	U.O.No.TM/DQ/2018/1736 dt31.05.2018	Bhagwan Balmiki Jan Kalyan Sangh, Karnal (Regd. No. 07072). "For completion of Balmiki Bhawan for use of general public."	500000	SDO@ Karnal
29	U.O.No.TM/DQ/2018/1758 dt05.06.2018	Gram Panchayat Didwari Block Israna Distt. Panipat. construction of Retaining wall of Bhutla Pond in village Didwari."	800000	BDPO Israna

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
30	U.O.No.TM/DQ/2018/2417 dt01.08.2018	Gram Panchayat Sutana Block Madlauda Distt. Panipat. "For construction of street from Shiv Mandir to H/o Sh. Krishan S/o Sh. Seta."	1000000	BDPO Madlauda
31	U.O.No.TM/DQ/2018/2421 dt01.08.2018	Gram Padha Block Assandh Distt. Karnal. "For construction of floor of Dr. Bhim Rao Ambedkar Bhawan."	300000	BDPO Asandh
32	U.O.No.TM/DQ/2018/2163 dt18.07.2018	Gram Panchyat Ballah Block Assand Distt. Karnal. "For Completion of Trimurti Chaupal."	500000	SDO © Gharaunda
33	U.O.No.TM/DQ/2018/2203 dt18.07.2018	Gram Panchayat Ballah Block Asand Distt Karnal. "For Completion of Trimurti Chaupal."	400000	B.D.P.O Asandh
34	U.O.No.TM/DQ/2018/2167 dt18.07.2018	Shri Navnath Gaushala Samiti, Village Narayna Tehsil Samalkha Distt. Panipat. Regd. No. HRPNP00163. "For installation of Tubewell in Gaushala."	250000	SDO© Samalkha
35	U.O.No.TM/DQ/2018/2171 dt18.07.2018	Shree Dadi Sati Mandir Samiti Nara VPO Nara Distt. Panipat. Regd. No. 01292. "Er construction of Yatri Niwas near Shree Dadi Sati Mandir Samit Nara for the use of general public."	1100000	SDO© Paniapat
36	U.O.No.TM/DQ/2018/2179 dt18.07.2018	Gram Panchayat Urlana Kalan, Block Madlauda Distt. Panipat. "For construction of retaining wall of Parshu Ram Bhawan."	700000	BDPO Madlauda
37	U.O.No.TM/DQ/2018/2183 dt18.07.2018	Gram Panchayat Untla Block Madlauda, Distt. Panipat." for the Construction of Street from Guru Brahmanand School to Thermal Colony in Mahatma Gandhi Basti."	500000	BDPO Madlauda
38	U.O.No.TM/DQ/2018/2199 dt18.07.2018	Super Charitable and Education Society (Regd 00126/2014). 6th Mile stone. Assandh road, VPO Khukrana Distt. Panipat. "For Completion of Hand Ball ground for children of Guru Govind Singh Public School, VPO Khukrana (PNP)."	200000	SDO© Panipat
39	U.O.No.TM/DQ/2018/2215 dt18.07.2018	Anaj Mandi Association, Madlauda Distt. Panipat Regd. No. 01170. "For setting up C.C. TV Cameras in Anaj Mandi, Madlauda."	500000	SDO© Panipat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
40	U.O.No.TM/DQ/2018/2235 dt18.07.2018	S.D. (P.G.) College, Panipat Affiliated to Kurukshetra University, Kurukshetra. For Renovation of Auditorium of College."	1100000	SDO@ Panipat
41	U.O.No.TM/DQ/2018/2239 dt18.07.2018	Dada Chandan Education Society, Ahar-Kurana (Panipat) Regd. NO. 01012. "For Construction of Basket Ball and Volleyball courts for the use of students."	500000	SDO@ Panipat
42	U.O.No.TM/DQ/2018/2247 dt18.07.2018	Smt. Mamta Devi W/o Late Sh. Balraj Singh R/o H. No. 422, Batra Colony, Near Hanuman Ward No. 22, Panipat. "To compassionate Smt. Mamta Devi W/o Late Sh. Balraj Singh, who have been died in road accident on 15.5.2018 at Panipat."	200000	SDO@ Panipat
43	U.O.No.TM/DQ/2018/2251 dt18.07.2018	National Public Sr. Secondary School, Lohari Distt. School Code 1855/PNP/12/BOSE/2009. "For Construction of Boundary wall and renovation of school building."	500000	SDO@ Panipat
44	U.O.No.TM/DQ/2018/2231 dt18.07.2018	Vaidic Gyanyugyog Dharmarth Nayas, Gurukul Gram Juan Distt. Sonipat. Regd. No. 3579. "For Completion of Bhawan of Gurukul."	1100000	SDO@ Sonipat
45	U.O.No.TM/DQ/2018/2187 dt18.07.2018	Deputy Commissioner, Sonipat. "For 2187 Completion/Renovation Dhanak Samaj Chaupal in Dhanak Basti, Ward no.3 Sinipat	250000	SDO@ Sonipat
46	U.O.No.TM/DQ/2018/2290 dt18.07.2018	Bala Sundri Shiksha Samiti, VPO Bhuna Distt. "For Dhanak Samaj Chaupal in Dhanak Basti, Ward No. 3 Sonipat." Regd. NO. KTL/16/2012. "For Kaithal Contruction of room and purchase of furniture for setting up Library for children of Sainik Public School in Village Kharoudi (Kaithal)."	500000	SDO@ Ghula
47	U.O.No.TM/DQ/2018/2227 dt18.07.2018	Gram Panchayat Songal Block Rajaund Distt. Kaithal. "For the Completion of Chaupal in Tar Patti."	500000	BDPO Rajaund
48	U.O.No.TM/DQ/2018/2195 dt18.07.2018	Dr. Bhim, Rao Ambedkar Siksha Samiti, Habri Distt. Kaithal Regd. No 01384. "For Renovation of Hall for public use."	200000	SDO@Kaitha I

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
49	U.O.No.TM/DQ/2018/2219 dt18.07.2018	Sant Shri Baisakhi Dass Udaseen Memorial Trust (Regd. No. 2145/95) Village Tandwali Distt. Ambala. "For Constrcution of Dr. B.R. Ambedkar Bhawan for the use of public."	600000	SDO@Barara
50	U.O.No.TM/DQ/2018/2222 dt18.07.2018	Zila Yuva Vikas Sanghthan, VPO sri Dis Ambala. Regd. No. HR AMB2014/00031." Development of different type of cul activities for the betterment of public."	200000	SDO@ Ambala Cantt.
51	U.O.No.TM/DQ/2018/2203 dt18.07.2018	Maharishi Markandeshwar (Deemed t University), Mullana Distt. Ambala, H (Established Under Section 3 of the U "For renovation of building."	500000	SDO@Barara
52	U.O.No.TM/DQ/2018/2243 dt18.07.2018	Gram Begopur/Ghatasher/ Bamanwas Nau/ Nizamput/Nangal Dargu/Golwa Block Nizampur Distt. Mohindergarh. "For purchase of sports items for the use of youth of village."	600000	BDPO Nizampur
53	U.O.No.TM/DQ/2018/2175 dt18.07.2018	Gram Panchayat Manoharpur Block Distt. Jind. "For constructica f street from Da Khera Chownk to H/o Sh. Dilbag Sarpanch."	500000	BDPO Jind
54	U.O.No.TM/DQ/2018/2191 dt18.07.2018	Dr. Bhim Rao Ambedkar Sabha Narwana, Distt. Jind. Regd. NO. 76/2013-14. " For construction of Bhawan for use of general public."	500000	SDO@ Narwana
55	U.O.No.TM/DQ/2018/2211 dt18.07.2018	Ch. Ram Savrup Singh Siksha AVM Sports Society, VPO Adampur Dadhi Tehsil & Distt. Charkhi Dadri, Haryana Regd. No. 01707/2015. "For construction of shed for Kabbadi ground in Academy to facilitate the Kabbdi Players."	500000	SDO@Chark hi Dadri
56	U.O.No.TM/DQ/2018/2207 dt18.07.2018	Shri Guru Ravidass Mandir & Dharamshala Sabha (Regd. No. 00017) Kurukshetra. "For the completion of Bhawan for the use of general public."	500000	SDO@ Kurukshetra
57	U.O.No.TM/DQ/2018/2264 dt18.07.2018	Hindu Girls College, Jagadhri, Affiliated to Kurukshetra University. "For Completion of covered Passes, Verandah & Toilets Block etc."	500000	SDO@ Yamuna Nagar(Jagad hari)

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
58	U.O.No.TM/DQ/2018/2268 dt18.07.2018	Helpline Samaj Sewa Sanstha (Regd. No. 83) Pinjore Distt, Panchkula. " For different activities for development of rural backward people i.e purchase of Sewing Machines, clothes, sports items for poor women and children."	500000	SDO@ Kalka
59	U.O.No.TM/DQ/2018/2854 dt11.09.2018	Arya Girls Public School, (Opposite Bus Stand G. T. Road), Panipat (Affiliated to CBSE Code No. 530298), 3 Distt. Panipat. "For renovation of School building."	100000	SDO@ Panipat
60	U.O.No.TM/DQ/2018/2858 dt11.09.2018	Shree Jagat Guru Brahmanand Gaushala, Village 8 Kurana Distt. Panipat (Regd. No. 179). "For 3 construction of shed and purchase of fodder for Gau."	500000	SDO@ Panipat
61	U.O.No.TM/DQ/2018/2862 dt11.09.2018	Gram Panchayat, Singhpura Sithana, Block & Teh. 2 Madlauda, Distt. Panipat "For laying of Power supply S lines in Bajigar Basti."	450000	BDPO Madlauda
62	U.O.No.TM/DQ/2018/2866 dt11.09.2018	Desh Bandhu Gupta Govt. College, Panipat through 56 Deputy Commissioner, Panipat. "For maintenance/ 8 Renovation of toilets Blocks of College."	500000	SDO@ Panipat
63	U.O.No.TM/DQ/2018/2870 dt11.09.2018	Mahila Uthan Sewa Samiti, Village Urlana Kalan Tehsil Madlauda Distt. Panipat (Regd. No. 8 HR/007/2017/01098). "For construction/renovation of Ashram Building."	500000	SDO@ Panipat
64	U.O.No.TM/DQ/2018/2875 dt11.09.2018	Geeta Educational Society, (Regd. No. 00298) Village 75 & Post office Shera Distt. Panipat. "For completion of rooms in Geeta Public Sr. Secondary School, Shera (Panipat)."	500000	SDO@ Panipat
65	U.O.No.TM/DQ/2018/2957 dt11.09.2018	Panipat Sawan Jot Sabha, # Shri Hindu Satsang C7 Mandir, Ward No. 1, Panipat (Regd. No. 33), Distt. 8 Panipat. "For operation of sewing machine training centre/Computer training centre among the poor families,	300000	SDO@ Panipat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
66	U.O.No.TM/DQ/2018/2879 dt11.09.2018	Bharat Vikas Prishad Haryana Paschim Narwana 79 Branch Distt. Jind (Regd. No. S- 2272/1963). "For 8 setting up of Medical Lab for Free treatment of General Public	200000	SDO@ Narwana
67	U.O.No.TM/DQ/2018/2883 dt11.09.2018	Jat Dharmarth Sabha, Urban Estate, Jind (Regd. No. 83 HR JND 2013/00130), Distt. Jind. "For 8 renovation/upg::dation of Jat Dharamshala Bhawan & setting up of Library for the use of general public."	1100000	SDO@Jind
68	U.O.No.TM/DQ/2018/2887 dt11.09.2018	Gram Panchayat, Bhikhewala Block Narwana Distt. 87 Jind. "For construction of IBP street from H/O SH. 8 Inder S/o Sh. Fakirya to Firni."	1000000	BDPO Narwana
69	U.O.No.TM/DQ/2018/2893 dt11.09.2018	Sant Shiromani Guru Ravi Dass Sabha, Kalayat (Kaithal) (Regd. No. HR/KTL/2014/00269), Distt. Kaithal. "For construction/completion of Guru Ravidass Bhawan for use of public."	500000	SDO@ Kalayat
70	U.O.No.TM/DQ/2018/2897 dt11.09.2018	Shri Guru Ravidass Yatri Niwas Sewa Samiti, Near 97 Guru Ravidass Mandir, W.N. 6, Pehowa (Kurukshetra) No. 01647), Distt. completion of Yatri Niwas Bhawan	500000	SDO@Peho wa
71	U.O.No.TM/DQ/2018/2901 dt11.09.2018	Guidance Point Education Society, Near Telephone Exchange, Shahabad (M) Distt. Kurukshetra (Regd. No. 00196). "For purchase of books/Stationery items and bags for poor children."	500000	SDO@ Shabad
72	U.O.No.TM/DQ/2018/2905 dt11.09.2018	Maa Saraswati Yuva Sangthan (Regd.) Padhsudak Tirth, Pehowa Distt. Kurukshetra (Regn. No. 022/2005-06). "For completion of Yatri Niwas for use of general public."	500000	SDO@ Pehowa
73	U.O.No.TM/DQ/2018/2909 dt11.09.2018	Parbandhak Committee Kamboj Dharamshala, Kurukshetra (Regd. No. HR/04/01343/2017), Distt. Kurukshetra. "For construction of Kamboj Dharamshala for the use of general public."	1100000	SDO@ Kurukshetra

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
74	U.O.No.TM/DQ/2018/2913 dt11.09.2018	SAMARTHA # G-17, DLF, Phase-1, Gurugram (Regd. No. 03163), Distt. Gurugram. "For distribution of sewing machine/clothes/raw material among the poor families."	1100000	SDO@ Gurugram
75	U.O.No.TM/DQ/2018/2833 dt11.09.2018	Superintendent, District Jail, Rohtak. "For purchase of musical instruments and painting of wall of workshop (Industry)."	300000	SDO@Rohtak
76	U.O.No.TM/DQ/2018/2917 dt11.09.2018	Gaur Prahman Vidya Pracharni Sabha (Regd.) Rohtak (Regd. No. HR/RTK/2013/00307), Distt. Rohtak. "For completion/construction of building of the institution (G.B. Degree College)."	1100000	SDO@Rohtak
77	U.O.No.TM/DQ/2018/2921 dt11.09.2018	Dr. Bhim Rao Ambedkar Mool Niwasi Samiti, Kheri Gujjar Distt. Sonapat (Regd. No. 2188/2017). "For construction of Bhawan for the use of general public."	500000	SDO@ Gannaur
78	U.O.No.TM/DQ/2018/2925 dt11.09.2018	Indian Red Cross Society, Distt. Branch Sonapat, Red Cross Bhawan, Mini, Sectt., Sonapat. "For providing assistive devices to the differently abled persons and to support other Welfare activities."	200000	SDO@ Sonapat
79	U.O.No.TM/DQ/2018/2929 dt11.09.2018	Dr. Ambedkar Mission Sanstha (Regd.) Palwal(Regd. No. 00345), Distt. Palwal." (i) For construction of Dr. Ambedkar Bhawan, Sallagarh, Palwal for use of general public (Rs. 5.00 lac)." (ii) For purchase of Computers/books for library(Rs.2.00 lac)."	700000	SDO@ Palwal
80	U.O.No.TM/DQ/2018/2937 dt11.09.2018	Gram Panchayat-Nangal Kalia Block Nangal Chaudhary Distt. Mohindergarh. "For purchase of sports items for the use of youth of village."	100000	BDPO Nangal Chaudhary
81	U.O.No.TM/DQ/2018/2941 dt11.09.2018	Gram Panchayat-Raghunath Pura Block Narnaul, Distt. Mohindergarh. "For purchase of sports items for the use of youth of village."	100000	BDPO Narnaul

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
82	U.O.No.TM/DQ/2018/2945 dt11.09.2018	Shri Krishan Gaushala (Regd.) Near old Anaj Mandi, Karnal (Regd. No. 1300), Distt. Karnal. "For construction of shed, Treatment/Medicines for Gau and purchase of fodder."	500000	SDO@ Karnal
83	U.O.No.TM/DQ/2018/2949 dt11.09.2018	Guru Ravidass Sabha (Regd.) Darad Distt. Karnal (Regd. No. 53). "For completion of Dr. Bhim Rao Ambedkar Bhawan for use of General public."	500000	SDO@ Karnal
84	U.O.No.TM/DQ/2018/2953 dt11.09.2018	AIG of Police Traffic and Highways, Karnal. "For improvement of Traffic related issues in the State in public interest."	500000	SDO@ Karnal
85	U.O.No.TM/DQ/2018/2961 dt11.09.2018	Sant Siromani Guru Ravidass Sewa Samiti, Bhawani Khera (Bhiwani) (Regd. No. 53 (New HR/13/ 2017/ 02045), Distt. Bhiwani. "For completion of Bhawan for use of general public."	500000	SDO@ Bhiwani
86	U.O.No.TM/DQ/2018/3144 dt27.09.2018	Maharshi Kashyap Shiksha Samiti Haryana, H.O. Kashyap Bhawan, Sec. 13/17, Main road, Near Purani Chungi, Panipat (Regd. No.HR/007/2016/00776). "For construction of boundary wall on the land of Maharshi Kashyap Shiksha Samiti in village Garsarnai, Distt. Panipat."	1100000	SDO@ Panipat
87	U.O.No.TM/DQ/2018/3148 dt27.09.2018	Dr. Bhimrao Ambedkar Yuva Samiti Naultha (Panipat) # Railway road, Naultha (Panipat) (Regd. No. 01018). "For construction of Dr. Bhim Rao Ambedkar Bhawan for the use of public."	1000000	SDO@ Panipat
88	U.O.No.TM/DQ/2018/3152 dt27.09.2018	Vaishali Education Society, Israna Distt. Panipat (Regd. No. 00109/2014). "For construction of room. for setting up library for M.D. Sr. Sec. School, Israna."	200000	SDO@ Panipat
89	U.O.No.TM/DQ/2018/3156 dt27.09.2018	Baba Jodh Sachiar Educational Society, Assan Kalan, Distt. Panipat (Regd. No. 1265/2000- 2001). "For purchase of Furniture/Books for library."	200000	SDO@ Panipat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
90	U.O.No.TM/DQ/2018/3164 dt27.09.2018	Shri Gangadham Jankalyan Samiti, Shri Ram Chowk, Dev Nagar, Panipat (Regd. No. 00722), Distt. Panipat.. "For renovation of Hall and completion of Shed for the use of general public."	200000	SDO@ Panipat
91	U.O.No.TM/DQ/2018/3161 dt27.09.2018	Balram Gaushala Samiti, Refinery road, village Badauli Distt. Panipat (Regd. No. 00024). "For construction of Hall for the use of general public."	200000	SDO@ Panipat
92	U.O.No.TM/DQ/2018/3208 dt27.09.2018	Shree Sant Siromani Sabha Julana Distt. Jind (Regd. No. 01383). "For completion of Sant Ravi Dass Chaupal for the use of public."	500000	SDO@ Jind
93	U.O.No.TM/DQ/2018/3212 dt27.09.2018	Gram Panchayat Lijwana Kalan, Block Julana, Distt. Jind. "For completion of Ravi Dassia Chaupal."	300000	BDPO Julana
94	U.O.No.TM/DQ/2018/3220 dt27.09.2018	Baba Phullu Shadh Gaushala Samiti, Kapro Distt. , Hisar (Regd. No. 0714). "For construction of shed and purchase of fodder for Gau."	300000	SDO@ Narnaund
95	U.O.No.TM/DQ/2018/3204 dt27.09.2018	Dr. Ambedkar Jan Kalyan Sewa Samiti MCF A-760 4 Subhash Colony, Ballabgarh, Faridabad (Regd. No. 561/2013). "For completion of Bhawan for the use of general public."	500000	SDO@ Ballabgarh
96	U.O.No.TM/DQ/2018/3196 dt27.09.2018	Shri Gaushala Khidwali, Village Khidwali Distt. 6 Rohtak (Regd. No. 257). "For purchase of fodder for 8 Gau."	200000	SDO@Rohtak
97	U.O.No.TM/DQ/2018/3192 dt27.09.2018	Bharat Vikas Parishad, Krishan Shakha, Karnal 92 (Haryana North) (Regd. No. S 2272), Distt. Karnal. 8 "For expansion of dispensary and purchase of medicines for free distribution among the poor people."	200000	SDO@Karnal
98	U.O.No.TM/DQ/2018/3188 dt27.09.2018	Shree Gita Adrash Sewa Sadan (Regd.) Main Market. 88 Sector-14, UE, Karnal (Regd. No. 20S-99/2003-04). 18 Distt. Karnal. "For construction of shed for Gau Shalla (Shree Gopal Gau Kender, Karnal)."	200000	SDO@Karnal
99	U.O.No.TM/DQ/2018/3184 dt27.09.2018	Karnal (Regd. No. P. jab RSO 0175), Distt. Karnal. "For completion of Bhawan for the use of general public."	600000	SDO@Karnal

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
100	U.O.No.TM/DQ/2018/3180 dt27.09.2018	Arya Kanya Mahavidyalaya Gurukul, Mor Majra Distt. Karnal (Affiliated to K.U. Kurukshetra. "For completion of Girls Hostel building."	500000	SDO@ Asand
101	U.O.No.TM/DQ/2018/3168 dt27.09.2018	Gram Panchayat Nurankhera Block Mundlana, Distt. Sonapat. "For completion of Harijan Chaupal."	200000	BDPO Mundlana
102	U.O.No.TM/DQ/2018/3172 dt27.09.2018	Gram Panchayat Moujam Nagar Block Kharkhoda Distt. Sonapat. "For purchase of furniture, Books for Library for the use of general public."	200000	BDPO Kharkhoda
103	U.O.No.TM/DQ/2018/3216 dt27.09.2018	Karuna Shiksha Samiti, VPO Shamri Sisan, Tehsil Gohana Distt. Sonapat (Regd. No. 02123). "For completion of room for setting up Science lab and purchase of science instruments/ furniture."	500000	SDO@ Gohana
104	U.O.No.TM/DQ/2018/3140 dt27.09.2018	Gram Panchayat Devbhan Block Kaithal Distt. Kaithal. "For completion of Chaupal in Bell Patti of village Devbhan."	300000	BDPO Kaithal
105	U.O.No.TM/DQ/2018/3176 dt27.09.2018	Global Inspiration & Enlightenment Organization of Bhagwad Gita, Kurukshetra (Regd. No. S/1668/SDM/NW/2013), District Kurukshetra. "Fo completion of Gurukul building of Gita Gyan Sansthanam, Kurukshetra."	2800000	SDO@ Kurukshetra
106	U.O.No.TM/DQ/2018/3200 dt27.09.2018	Maharishi Balmiki Kalyan Samiti, village Kanauda Tehsil Bahadurgarh Distt. Jhajjaar (Regd. No. 06/15- B 608). "For completion of Balmiki Dharamshala for public use."	200000	SDO@ Bahadurgarh
107	U.O.No.TM/DQ/2018/3373 dt16.10.2018	Sant Shiromni Guru Ravidass Jagriti Sabha, Village Sorkhi Teshil Hansi Distt, Hisar (Regd. No. 00139). "For Completion of Ravidass Chaupal for the use of general public."	300000	SDO@ Hansi
108	U.O.No.TM/DQ/2018/3377 dt16.10.2018	Shri Guru Ravidass Ji Maharaj Ashram Sewa Samiti, Village Rajaund Distt. Kaithal (Haryana), (Regd. No. 00177). "For Completion of Hall for the use of general public"	300000	SDO@ Kaithal

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
109	U.O.No.TM/DQ/2018/3397 dt16.10.2018	Bala Sundri Shiksha Samiti, VPO Bhuna Distt. Kaithal (Regd. No. KTL/16/2012). "For Completion of rooms and purchase of books/furniture for Library for children of sainik Public school in village Kharoudi (Kaithal).	800000	SDO@Ghula
110	U.O.No.TM/DQ/2018/3381 dt16.10.2018	Vilaxna Ek Sarthak Pahal Samiti, Village Ajayab Tehsil Maham Distt. Rohtak (Regd. No. 02314). " For Operation of sewing training centre for poor women and distribution of clothes among the poor family."	200000	SDO@Maha m
111	U.O.No.TM/DQ/2018/3385 dt16.10.2018	Sant Siromani Shree Guru Ravi Dass Mandir Sewa Samiti, (Regd.) Jundla Distt. Karnal (Regd. No. 169). For Construction of main gate of Bhawan."	200000	SDO@Karnal
112	U.O.No.TM/DQ/2018/3389 dt16.10.2018	Bhagwan Parshu Ram Bhawan Samiti (Regd.), Gohana Road, Panipat (Regd. No. 2047). " For Completion of Bhawan for the use of general public."	500000	SDO@Panip at
113	U.O.No.TM/DQ/2018/3393 dt16.10.2018	The Ambedkar Educational Society, Kakroi Road, Sanipat (Regd. No. 0303/2013). " For Completion of Bhawan for use of general public."	251000	SDO@Sonip at
114	U.O.No.TM/DQ/2018/3401 dt16.10.2018	Dharti Putra Vikas Munch Haryana, hanuman Gate, Kumharon Ka Mohalla, Bhiwani,(Regd. HR/13/2016/01975). "For Completion of Parjapati Dharamshala Bhawan for use of general public."	251000	SDO@Bhiwa ni
115	U.O.No.TM/DQ/2018/4071 dt24.12.2018	Haryana Bairagi Sabha Haryana, Bairagi 71 Dharamshala, Pehowa Road, near Birla Mandir, 18 Kurukshetra , Regd No. 212/01344. "For the Completion of Bairagi Samaj Dharamshala in Sec. 11, Extn., Safidon road, Jind for use of general public."	500000	SDO@Thane sar
116	U.O.No.TM/DQ/2018/4075 dt24.12.2018	Radha Krishan Educational & Welfare Society, 75 Kamoda, Kurukshetra Regd. No. 01218/2016. "For 8 the completion of room/purchase of books/ for Library."	500000	SDO@Kuruk shetra

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
117	U.O.No.TM/DQ/2018/4079 dt24.12.2018	Gram Panchayat Madlauda Block Madlauda Distt. 9 Panipat. "For the completion of Subhak Wala park 3 in village Madlauda for use of general Public."	2000000	BDPO Madlauda
118	U.O.No.TM/DQ/2018/4083 dt24.12.2018	Gram Panchayat Bohli Block Madlauda Distt. 3 Panipat. "For the completion of Multipurpose hall 3 for the use general public in village new Bohli."	700000	BDPO Madlauda
119	U.O.No.TM/DQ/2018/4087 dt24.12.2018	Gram Panchayat, Saudapur Block Madlauda Distt. 7d Panipat. "For the construction of boundary wall of stadium in village Saudapur."	800000	BDPO Madlauda
120	U.O.No.TM/DQ/2018/4091 dt24.12.2018	Gram Panchayat Jatal Block Panipat Distt. Panipat. "For the completion of Harijan Chaupal for the use of general public."	500000	BDPO Panipat
121	U.O.No.TM/DQ/2018/4095 dt24.12.2018	Guru Brahmanand Women College, Village Kurana Distt. Panipat (Affiliated Kurukshetra Univeristy, Kurukshetra). "For the completion of rooms in college."	500000	SDO@Panipat
122	U.O.No.TM/DQ/2018/4099 dt24.12.2018	Saraswati Vidya Mandir Sr. Sec. School, Village kalkha Distt. Panipat School Code No. 14341 Permanent Recognized by Govt. of Haryana. "For the completion of Computer lab and library."	300000	SDO@Panipat
123	U.O.No.TM/DQ/2018/4103 dt24.12.2018	Naga Baba Bhavan Sewa Samiti, VPO Kalkha Tehsil Madlauda Distt. Panipat Regd. No. HR007201801339. "For the construction of Dharamshala near Samadhi Sathal for the use of general public."	1000000	SDO@Panipat
124	U.O.No.TM/DQ/2018/4107 dt24.12.2018	Lord Shiva Gaushala Smiti, (Regd.) Village- 7 Shahpur, Distt. Panipat Regd. No. 00138. "For the construction of sheds and purchase of fodder."	500000	SDO@Panipat
125	U.O.No.TM/DQ/2018/4111 dt24.12.2018	Shri Govind Gaushala, Sanjauli Distt. Panipat Regd. No. 1099. "For the construction of shed and purchase of fodder for Gau."	250000	SDO@Panipat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
126	U.O.No.TM/DQ/2018/4115 dt24.12.2018	Rotary Club Ambala Central, #1463, Badshahi Bagh Colony, Ambala City, RI District 3080 club No. 15308. "For the purchase of stationary items for the education of poor, needy, economically weaker section children of the society."	250000	SDO@ Ambala City
127	U.O.No.TM/DQ/2018/4119 dt24.12.2018	Sant Siromany Shri Guru Ravidass Sabha, Habri d Distt. Kaithal Regd. No. 01665. "For the Renovation of Hall for the use of general public use."	200000	SDO@ Kaithal
128	U.O.No.TM/DQ/2018/4123 dt24.12.2018	Dr. Bhim Rao Ambedkar yuva Sabha, Village Rodh Distt. Jind Regd. No. 01417. "For the completion of Hall for use of public."	250000	SDO@ Safidon
129	U.O.No.TM/DQ/2018/4127 dt24.12.2018	Shri Guru Ravidas Mandir Sabha VPO Kapal Mochan Distt. Yamuna Nagar(Hr.) Regd.No. 00076. "For the completion of Yatri Niwas for use of general public."	600000	SDO@ Bilaspur
130	U.O.No.TM/DQ/2018/4131 dt24.12.2018	Sewa Karam Welfare Society, H. No. 214, Rajiv Puram, Karnal Regd. No. 2018-01-000440. "For the Different activities for development of backward people i.e. purchase of Sewing Machines, clothes, books and sports items for poor women and children."	500000	SDO@Karnal
131	U.O.No.TM/DQ/2018/4135 dt24.12.2018	Anuvart Samiti, Plot No. 27, Sector-24C, Chandigarh Regd. No. 1978. "For the purchase of books for library and organize the seminars on Nasha Mukti/Beti Bacho Beti Padao."	250000	SDO@Panch kula
132	U.O.No.TM/DQ/2018/4139 dt24.12.2018	The Panchkula Ambedkar Mission Society H.o. 1017 Sector-25, Panchkula Regd. No. 297. "For the construction of Room for skill Development centre for the betterment of youth."	200000	SDO@Panch kula

Allocation of Discretionary Grants sanctioned by Sh. Krishan Kumar Bedi, Minister, Haryana, Chandigarh for the financial year 2018-19.				
Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O. No. MSJE/01-DQ/2018 dt. 23 04 2018	Geeta Vidya Mandir (Affiliation No. 11197) Shahabad Markanda District Kurukshetra. "For completion of Room."	500000	SDO (c) Shahabad
2	U.O. No. MSJE/05-DQ/2018 dt. 23 04 2018	Trust Me (Regn. No 3654)Shabad Markanda District Kurukshetra. "For Development of Cultural activities."	150000	do
3	U.O. No. MSJE/09-DQ/2018 dt. 23 04 2018	Geeta Vidya Mandir Kalsana (Affiliation No. 18/36-2008) District Kurukshetra. "For construction of Hall"	500000	do
4	U.O. No. MSJE/13-DQ/2018 dt. 23 04 2018	Gram Panchayat Dera Chakjagatian District Kurukshetra. " For laying of RCC pipeline for disposal of water from the house of Daya Singh to Village Pond."	750000	SDO (c) Thanesar
5	U.O. No. MSJE/21-DQ/2018 dt. 23 04 2018	Govt. Middle school, Kalsana District Kurukshetra. "For construction of Stage & repair of Hall."	251000	SDO © Shahabad
6	U.O. No. MSJE/25-DQ/2018 dt. 23 04 2018	Youth Sabha Shree Guru Ravidass Ji (Regn. No. 051) Shahabad Markanda District Kurukshetra. "For construction of Dharamshala for use of Gen. Public."	500000	do
7	U.O. No. MSJE/29-DQ/2018 dt. 23 04 2018	Nar Narain Sewa Samiti (Regn. No 09) Shahabad Markanda District Kurukshetra. " For completion of HALL Shree Luxmi Narian Sansthan for Gen. Public use."	251000	do
8	U.O. No. MSJE/33-DQ/2018 dt. 23 04 2018	Shree sanatan Dharam Hanuman Mandir samiti (Regn. No. 114) Villate Thol District Kurukshetra. " For completion of Hall for use of Gen. Public."	51000	BDPO Ismailabad
9	U.O. No. MSJE/41-DQ/2018 dt. 23 04 2018	Wushu Amateur Associatin of Haryana (Regd.) # 964/19, Patiala Bank Colony, Amin Road, Kurukshetra. " For development of Sports activities."	125000	SDO © Kurukshetra
10	U.O. No. MSJE/45-DQ/2018 dt. 23 04 2018	Brahmin Avm Tirtho Udhar Sabha (Regn. No. 353) Kurukshetra. " For completion of Renuka Sadan Dharamshala."	251000	do
11	U.O. No. MSJE/49-DQ/2018 dt. 23 04 2018	Vidya Bharti Uttar Kshetra (Regn. No. 388) Kurukshetra. "For construction of Lajja Ram Tomar Bhawan."	551000	do
12	U.O. No. MSJE/53-DQ/2018 dt. 23 04 2018	Haryana Roadways S.C. Sangharsh Samiti (Regn. No. 353) Pehow District Kurukshetra. "For Promotion of Cultural Activities."	31000	SDO (c) Pehowa
13	U.O. No. MSJE/57-DQ/2018 dt. 23 04 2018	Prajapati (Kumhar) Dharamshala Sabha (Regn. No. 95) Kurukshetra. "For construction of Hall for use of Gen. Public."	551000	SDO © Kurukshetra
14	U.O. No. MSJE/61-DQ/2018 dt. 23 04 2018	D.A.V. Public School, Lukhi District Kurukshetra. " For construction of Science Lab & Library."	251000	do
15	U.O. No. MSJE/69-DQ/2018 dt. 23 04 2018	Valmiki Kharam Giyan Jyoti Sanstha (Regn. No. 01439) Kurukshetra. " For development of cultural activities."	100000	do
16	U.O. No. MSJE/73-DQ/2018 dt. 23 04 2018	Bheem Sports Academy (Regn. No. 176) Village Goripur, Kalyana District Kurukshetra. "For construction of Bhawan in Village Goripur."	500000	SDO © Shahabad
17	U.O. No. MSJE/17-DQ/2018 dt. 23 04 2018	Sant Kabir Shiksha Samiti Dhanak Samaj (Regn. No. 795) Hisar. "For construction of Kabir Hostel."	500000	SDO © Hisar

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
18	U.O. No. MSJE/37-DQ/2018 dt. 23 04 2018	Hayana Sports Welfare Association (Regn. No. 67) Panchkula. "For promotion of Sports activities."	251000	SDO © Panchkula
19	U.O. No. MSJE/77-DQ/2018 dt. 23 04 2018	Shri Valmiki Yuva Varg Sabha (Regn. No. 60) Nilokheri District Karnal. "For construction of Love Kush Hostel at Poultry area, Nilokheri."	500000	SDO © Karnal
20	U.O. No. MSJE/81-DQ/2018 dt. 23 04 2018	Nand Lal Geeta Vidya Mandir Sr. Sec. School, (Regn. No. G-2/11/2122) Tepla District Ambala. "For construction of Rooms."	751000	SDO © Barara
21	U.O. No. MSJE/85-DQ/2018 dt. 23 04 2018	Shree Krishan Gaushala Samiti (Regn. No. 1035) Hussaini, Naraingarh District Ambala. "For purchase of Fodder."	500000	SDO © Naraingarh
22	U.O. No. MSJE/89-DQ/2018 dt. 23 04 2018	Valmiki Jan Jagriti Sewa Saniti (Regn. No. 01816) Village Garhi Sarai District Sonipat. "For completion of Ashram for use of Gen. Public."	251000	SDO © Gohana
23	U.O. No. MSJE/93-DQ/2018 dt. 23 04 2018	Mewat Development Society (Regn. No. 00147) VPO :- Chharora Tehsil Tauru Distt. Mewat. "For Promotion of cultural activities and to provide books and stationery to needy and poor children."	1000000	SDO © Tauru
24	U.O. No. MSJE/65-DQ/2018 dt. 23 04 2018	Dhiman Samaj Sadan Sewa Samiti (Regn. No. 01523)Kaithal."For construction of Hall for use of Gen. Public.	500000	SDO © Kaithal
25	U.O. No. MSJE/97-DQ/2018 dt. 23 04 2018	Acharaya Ramanand Bindu Sampardays Mandir Thakur Dwara Dharmarth Trust, Tatyana, Distt. Kaithal (Regn No. 2673)."For establishment of Library in Acharaya Ramanand International Vidyapeeth."	550000	SDO © Guhla
26	U.O. No. MSJE/101-DQ/2018 dt. 01 05 2018	Mahavir Sewa Samiti (Gegn. No. 123) Shahabad Markanda, District Kurukshetra. "For construction of Dharamshala for use of Gen. Public."	250000	SDO © Shahabad
27	U.O. No. MSJE/105-DQ/2018 dt. 01 05 2018	Shree Krishan Gaushala Sewa Samiti (Regn. No. 72) Shahabad Markanda District Kurukshetra. "For completion of Shed."	250000	do
28	U.O. No. MSJE/121-DQ/2018 dt. 02 05 2018	Deputy Commissioner, Kurukshetra. "For construction of Brick Street from Thol-Sonta road to Dera of Raja Lambra S/o Sh. Naib Lambra."	600000	BDPO, Ismailabad
29	U.O. No. MSJE/124-DQ/2018 dt. 02 05 2018	Deputy Commissioner, Kurukshetra. "For construction of Brick Rasta from main road to Kamboj Farm in Village Jharouli Kalan (Fatehgarh Jharouli)."	1000000	BDPO, Shahabad
30	U.O. No. MSJE/109-DQ/2018 dt. 02 05 2018	Arya Samaj Radaur (Regd. 154). Radaur District Yamuna Nagar."For completion of Arya Samaj Bhawan."	125000	SDO © Radaur
31	U.O. No. MSJE/113-DQ/2018 dt. 02 05 2018	Umeed Society Haryana, (Regn. No. 26/2010-11) Ambala. "For promotions of Cultural &Sports activities."	551000	SDO © Ambala
32	U.O. No. MSJE/117-DQ/2018 dt. 02 05 2018	Balbir Singh S/o Gurdiyal Singh R/o Village Balapur District Ambala."For financial assistance for repair of house being a poor person."	60000	do
33	U.O. No. MSJE/127-DQ/2018 dt. 28 05 2018	Shri Jaswinder Kumar S/o Shri Tej Pal, VPO, Jhansa, Distt. Kurukshetra. "For financial assistance for repair of house being a poor person."	100000	SDO © /Thanesar

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
34	U.O. No. MSJE/131-DQ/2018 dt. 21 06 2018	Shri Bala Ji Jan Kalyan Samiti (Regn. No. 01423) Dhand District Kaithal. "For construction of Bhawan for use of Gen. Public."	250000	SDO © Kaithal
35	U.O. No. MSJE/135-DQ/2018 dt. 10 07 2018	Shrimad Devi Bhagwati Bala Sundri Mandir Prabandhak Sabha (Regd. No. 780) Shahabad Markanda, Distt. Kurukshetra. "For completion of Hall for use of general public."	500000	SDO © Shahabad
36	U.O. No. MSJE/139-DQ/2018 dt. 10 07 2018	Smt. Sudesh W/o Ram Kumar R/o #294/4 Valmiki Basti, Near Beri wala Peer, Shahabad Markanda Distt. Kurukshetra. "For financial assistance for repair of house being a poor lady."	51000	do
37	U.O. No. MSJE/147-DQ/2018 dt. 10 07 2018	Arora Punjabi Dharamshala Sabha (Regn. No. 01593) Village Kalsana, Distt. Kurukshetra. "For construction of Arora Dharamshala in Village Kalsana."	500000	do
38	U.O. No. MSJE/143-DQ/2018 dt. 10 07 2018	Just Kabaddi Development Society (Regn. No. 897) Safidon, District Jind. "For the development of sports activities."	151000	SDO © Jind
39	U.O. No. MSJE/151-DQ/2018 dt. 27 07 2018	Deputy Commissioner, Kurukshetra. "For completion of Brick Rasta from main road to Kamboj Farm in Village Jharouli Kalan (Fatehgarh Jharouli)."	250000	SDO © Shahabad
40	U.O. No. MSJE/154-DQ/2018 dt. 27 07 2018	Deputy Commissioner, Kurukshetra. "For construction of Muslim Choupal in Village Thol."	600000	BDPO Ismailabad
41	U.O. No. MSJE/157-DQ/2018 dt. 27 07 2018	Deputy Commissioner, Kurukshetra. "For construction of Brick Pavement Rasta from Indane Gas Agency to Dera Daljit Singh S/o Sh. Gurbaksh Singh in village Thol."	1000000	do
42	U.O. No. MSJE/160-DQ/2018 dt. 27 07 2018	Gram Panchayat Hingakheri District Kurukshetra. " For construction of Street from house of Chhajju Ram upto Govt. School.	750000	BDPO Thanesar
43	U.O. No. MSJE/164-DQ/2018 dt. 27 07 2018	Gram Panchayat, Raipur (Rai Majra) District Kurukshetra. " For construction of Street from main Phirni to house of Shri Gurcharan Singh."	150000	BDPO Shahabad
44	U.O. No. MSJE/168-DQ/2018 dt. 27 07 2018	Gram Panchayat, Raipur (Rai Majra) District Kurukshetra. " For construction of Street from main Phirni to house of Shri Harbans Singh."	200000	do
45	U.O. No. MSJE/172-DQ/2018 dt. 27 07 2018	Gram Panchayat, Raipur (Rai Majra) District Kurukshetra. " For construction of Street from main Phirni to house of Shri Karnail Singh."	160000	do
46	U.O. No. MSJE/184-DQ/2018 dt. 27 07 2018	Gram Panchayat, Rawal Kheri (Ram Nagar 'O') District Kurukshetra. " For construction of Paver Block Street from house of Saran Balmiki to house of Jarnail Bazigar."	270000	do
47	U.O. No. MSJE/176-DQ/2018 dt. 27 07 2018	Deputy Commissioner, Kurukshetra. "For construction of Street from house Joginder Harijan to house of Mohinder Ram in Village Nalvi."	80000	do
48	U.O. No. MSJE/180-DQ/2018 dt. 27 07 2018	Bakmiki Bhairav Samuday (Regn. No. 85) Mathana District Kurukshetra. " For completion of Gate of Balmiki Bhairav Samuday, Mathana."	200000	SDO © Kurukshetra

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
49	U.O. No. MSJE/200-DQ/2018 dt. 06 08 2018	Balmiki Dharamshala Avam Mata Madanan Parbandhak Society (Regn. No. 01717) Kurukshetra, "For construction of Room in Balmiki Dharamshala."	150000	SDO © Shahabad
50	U.O. No. MSJE/204-DQ/2018 dt. 06 08 2018	Gram Panchayat, Gogpur District Kurukshetra. " For construction of Brick Rasta from Salpani Gogpur road to Sukhbir, Panch."	270000	BDPO Ismailabad
51	U.O. No. MSJE/208-DQ/2018 dt. 06 08 2018	Gram Panchayat, Saidpur Barwalia District Kurukshetra. " For Pavement of Rasta from Dera Raghbir Singh to house of Harmeet Singh."	550000	BDPO Shahabad
52	U.O. No. MSJE/212-DQ/2018 dt. 06 08 2018	Gram Panchayat, Gogpur District Kurukshetra. " For construction of Street from main road to Sukhwant Namberdar."	100000	BDPO Ismailabad
53	U.O. No. MSJE/220-DQ/2018 dt. 06 08 2018	Gram Panchayat, Salpani Kalan District Kurukshetra. " For construction of Paver Block Street from house of Chanchal Singh to house of Chamkar Singh S/o Sh. Gurcharan Singh."	150000	BDPO Ismailabad
54	U.O. No. MSJE/224-DQ/2018 dt. 06 08 2018	Gram Panchayat, Mohanpur District Kurukshetra. " For construction of Paver Block Street from main road to house of Banta Singh."	200000	BDPO Shahabad
55	U.O. No. MSJE/231-DQ/2018 dt. 06 08 2018	Senior Citiens Forum (Regn. No. HR-KKR-2015-386) Kurukshetra."For completion of Building for use of General Public."	250000	SDO © Kurukshetra
56	U.O. No. MSJE/231-DQ/2018 dt. 06 08 2018	Shree Mahadev Gaushala, Thanesar (Regn. No.00251) District Kurukshetra. "For purchase of Fodder."	250000	do
57	U.O. No. MSJE/242-DQ/2018 dt. 09 08 2018	Nari Kalyan Sewa Samiti, Shahabad (Regn. No. 01360) District Kurukshetra."For promotion of Cultural & Sports Activities."	1000000	SDO © Shahabad
58	U.O. No. MSJE/208-DQ/2018 dt. 27 07 2018	Dhanak Sabha (Regd. No. 01826) # 195/2, Ghadi Mohalla, Rohtak, "For completion of Sant Kabir Community hall & library for use of general public."	500000	SDO © Rohtak
59	U.O. No. MSJE/192-DQ/2018 dt. 27 07 2018	Aman Saravhit Jan Kalyan Samiti (Regn. No. 01547) Narwana District Jind. "For Promotion of Cultural/sposts activities."	550000	SDO (C) Narwana
60	U.O. No. MSJE/238-DQ/2018 dt. 09 08 2018	Guru Ravisass Jan Kalyan Samiti, Bhiwani (Regd. No. 00783). "For completion of Dr. Bhim Rao Ambedkar Bhawan."	500000	SDO (C) Bhiwani
61	U.O. No. MSJE/246-DQ/2018 dt. 06 08 2018	Arihant Pro Education Society, SCF-11, MIE, Bahadurgarh Distt. Jhajjar, (Regn. No. 00493). "For promotion of Cultural & Sports Activities."	1000000	SDO (C) Bahadurgarh
62	U.O. No. MSJE/216-DQ/2018 dt. 06 08 2018	Gram Panchayat Israna District Panipat."For construction of Retaining wall of Baba Samer Dass Pond."	1000000	BDPO Isarana
63	U.O. No. MSJE/196-DQ/2018 dt. 27 07 2018	Sarav Manav Jan Kalyan Samiti (Regn. No. 01585) Narwana Distt. Jind."For promotion of cultural/sports activities."	500000	SDO (C) Narwana
64	U.O. No. MSJE/250-DQ/2018 dt. 31 08 2018	Shri Vishawkarma Mandir Sabha (Regd. No. 1270) Shahabad Markanda. Distt. Kurukshetra."For const. of Hall for use of general public."	500000	SDO © Shahabad
65	U.O. No. MSJE/254-DQ/2018 dt. 31 08 2018	Choti Devi W/o Shri Jagir Ram R/o Village Golpura, Tehsil Shahabad, Distt. Kurukshetra."For financial assistance for repair of house being a poor lady."	151000	do

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
66	U.O. No. MSJE/258-DQ/2018 dt. 31 08 2018	Deputy Commissioner, Kurukshetra, "For cont. of IPB Rasta from Main Phrini to upto Shamshan Ghat (Three Patti Wala) in village Ajrana Kalan."	700000	BDPO © Thanesar
67	U.O. No. MSJE/262-DQ/2018 dt. 31 08 2018	Deputy Commissioner, Kurukshetra, "For cont. of Street from Main Phrini to house of Shree Jai Chand in village Ajrana Kalan."	425000	BDPO © Thanesar
68	U.O. No. MSJE/266-DQ/2018 dt. 31 08 2018	Shree Durga Yuva Samiti, Thol (Regd. No. 01351) Distt. Kurukshetra. "For promotion of cultural activities."	31000	BDPO © Ismailabad
69	U.O. No. MSJE/270-DQ/2018 dt. 31 08 2018	Deputy Commissioner, Hisar, "For cont. of IPB Street from Faridpur Kinala road to house of Shree Tek Chand in village Pabra."	900000	BDPO © Uklana
70	U.O. No. MSJE/274-DQ/2018 dt. 31 08 2018	Amarnath Bhagat Jairam Kanya Mahavidhalaya (Regd. No. 85) Serdha, Distt. Kaithal." For const. of rooms in College."	250000	SDO © Kaithal
71	U.O. No. MSJE/278-DQ/2018 dt. 31 08 2018	M.D.S.D Girls College (Regd. No. 38) Ambala City."For purchase of Library Books & promotion of cultural activities."	500000	SDO © Ambala
72	U.O. No. MSJE/228-DQ/2018 dt. 06 08 2018	Centre for Holistic advancement and Upliftment of poor and Landless (Regd. No. U93000DL2010NPL208541) Delhi." For Promotion of cultural & sports activities."	500000	Under Secy. (C.M.cell-II) Haryana
73	U.O. No. MSJE/282-DQ/2018 dt. 10 09 2018	Gram Panchayat Slapani Kalan, Distt. Kurukshetra. "For const. of Brick Rasta from houses of Ex-Sarpanch, Jeet Ram to House of Gurbaksh Singh & Hazoor Singh"	900000	BDPO © Ismailabad
74	U.O. No. MSJE/286-DQ/2018 dt. 10 09 2018	Shree Sanatan Vidyapeeth Trust (Regn. No. 3194) Kurukshetra. "For promotion of cultural activities."	100000	SDO © Kurukshetra
75	U.O. No. MSJE/290-DQ/2018 dt. 10 09 2018	Gram Panchayat Mugal Majra, Distt. Kurukshetra."For const. of IPB courtyard in GPS Mugal Majra."	500000	BDPO Shahabad
76	U.O. No. MSJE/294-DQ/2018 dt. 10 09 2018	Gram Panchayat Salpani Kalan, Distt. Kurukshetra."For const. of Rasta from main road to upto Dera Lakha Singh/ Khazaan Singh."	250000	BDPO Ismailabad
77	U.O. No. MSJE/298-DQ/2018 dt. 10 09 2018	Dharamshala and Mandir Committee (Regn. No. 01619) Village Sarai Sukhi, Distt. Kurukshetra."For const. of room & Toilets."	500000	SDO © Shahabad
78	U.O. No. MSJE/302-DQ/2018 dt. 10 09 2018	Shree Shiv Shankar Sewa Dal (Regd. No. 01364) Ismailabad. Distt. Kurukshetra." For promotion of cultural activities."	150000	do
79	U.O. No. MSJE/306-DQ/2018 dt. 10 09 2018	Gram Panchayat Dhakala, Distt. Kurukshetra."For const. of Rasta from main Shahabad-Jhansa road to Tube Well of Jaswinder Singh S/o Jaspinder Singh."	600000	BDPO Shahabad
80	U.O. No. MSJE/314-DQ/2018 dt. 10 09 2018	Deputy Commissioner, Kurukshetra."For const./Completion of Kashyap Choupal at Shahabad Markanda."	500000	do
81	U.O. No. MSJE/318-DQ/2018 dt. 10 09 2018	Gram Panchayat Machhrauli, Distt. Kurukshetra. "For const. of Rasta from main road to house of Harvinder Singh in Dera Chakki wala."	150000	do

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
82	U.O. No. MSJE/326-DQ/2018 dt. 10 09 2018	Gram Panchayat Dhurala, Distt. Kurukshetra."For const. of Brick Rasta from main street to land of Jagpal in village Dhurala."	400000	BDPO Thanesar
83	U.O. No. MSJE/310-DQ/2018 dt. 10 09 2018	Mahrishi Balmiki Kalia Samiti (Regn, No. 06/15-B,608) Village Kanonda Distt. Jhajjar."For completion of Valmiki Ashram (Dharamshala)for use general public."	1000000	SDO © Bahadurgarh
84	U.O. No. MSJE/322-DQ/2018 dt. 10 09 2018	Satya Parkash Jagriti Mission (Regn. No. 957)Ganaur, Distt. Sonipat."For completion of Ashram for use of general public."	250000	SDO © Ganaur
85	U.O. No. MSJE/330-DQ/2018 dt. 11 09 2018	Bhagwan Valmiki Ashram Vikas Sabha (Regd. No. 835). VPO Kapal Mochan, Tehsil Bilaspur, Distt. Yamuna Nagar." For completion of Valmiki Dharamshala."	500000	SDO © Bilaspur
86	U.O. No. MSJE/334-DQ/2018 dt. 11 09 2018	Swami Amardev Vidyalaya Trust (Regd. No. 183) Pataudi, Distt. Gurugram."For const. Of Bhawan for use of general Public."	500000	SDO © Pataudi
87	U.O. No. MSJE/338-DQ/2018 dt. 14 09 2018	Gram Panchayat Paju Kalan Distt. Jind. " For const. of Room in GSSS. Paju Kalan."	600000	BDPO Sadidon
88	U.O. No. MSJE/342-DQ/2018 dt. 28 09 2018	Ambedkar Hitkari Sangthan, Meham (Regd. No. 0836), Distt. Rohtak," For completion of Guru Ravidass Dharamshala."	1000000	SDO © Meham
89	U.O. No. MSJE/346-DQ/2018 dt. 28 09 2018	ECO CLUB (Regn. No. 00725) Siwani Mandi Distt. Bhiwani."For organizing Durg De-Addiction Awareness Camp."	1000000	SDO © Siwani
90	U.O. No. MSJE/350-DQ/2018 dt. 26 10 2018	Tagore Education Society, Kurana (Regn. No. 2877) Distt. Panipat." For const. of B/wall, purchase of Library Books & Laboratory equipments for Tagore Public School Kalkha (Panipat) (Affl. No. 24789/Pnp/12th/BOSE/2002).	1000000	SDO © Panipat
91	U.O. No. MSJE/354-DQ/2018 dt. 26 10 2018	Gram Panchayat, Dhurala. Distt. Kurukshetra, "For const. of Varanda in Shamshan Ghat in Village Dhurala."	400000	BDPO Thanesar
92	U.O. No. MSJE/358-DQ/2018 dt. 26 10 2018	Yuva Khel and Sanskritik Club, Village Palwal (Regn. No.01505), Distt. Kurukshetra. "For purchase of sports equipments."	500000	SDO © Thanesar
93	U.O. No. MSJE/362-DQ/2018 dt. 26 10 2018	Trust Me (Regn. No.3654) Shahabad Markanda. Distt. Kurukshetra. "For promotion of Cultural & Sports activities."	1000000	SDO © Shahabad
94	U.O. No. MSJE/366-DQ/2018 dt. 29 10 2018	Valmiki Sabha (Reg. No.1151)Thanesar, District Kurukshetra. "For renovation of Valmiki Chowk."	50000	SDO © Thanesar
95	U.O. No. MSJE/370-DQ/2018 dt. 29 10 2018	Deputy Commissioner. Kurukshetra. "For const. of Rasta from Land of Surender Singh to Dera of Satnam Singh in village Ajrana Khurd."	240000	BDPO © Ismailabad
96	U.O. No. MSJE/378-DQ/2018 dt. 05 11 2018	Gram Panchyat, Ahmadpur, District Kurukshetra. "For the cost. Of Kashyap Choupal in Village Ahmadpur."	500000	BDPO Shahabad
97	U.O. No. MSJE/374-DQ/2018 dt. 05 11 2018	Gram Panchayat, Rawal Kheri, District Kurukshetra. "For the const. of Nali (Bothside) from the house of Maya Ram Bazigar upto Valmiki Choupal."	80000	do

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
98	U.O. No. MSJE/382-DQ/2018 dt. 05 11 2018	Haryana Sant Namdev Sabha (Regn. No.14) Ambala City. "For the const. of Dharamshala for use of general public."	200000	SDO © Ambala
99	U.O. No. MSJE/393-DQ/2018 dt. 19 11 2018	Meera Verma W/o Shri Gian Chand Verma Ro #692/1 Mohalla Guru Nanakpura, Thanesar District Kurukshetra. "For financial assistance for repair of house being a poor Lady"	51000	SDO © Thanesar
100	U.O. No. MSJE/397-DQ/2018 dt. 19 11 2018	Shri Maharishi Kashyap Mandir & Dharamshala Nirman Sabha (Regn. 01819) VPO, Sudhpur Block Shahabad District Kurukshetra. "For construction of Hall for use of General Public	51000	SDO © Shahabad
101	U.O. No. MSJE/401-DQ/2018 dt. 19 11 2018	Kashyap Rajput Dharamshala Society (Regn. No. 718) Shahabad Markanda District Kurukshetra. "For completion of Hall for use of General Public"	51000	do
102	U.O. No. MSJE/409-DQ/2018 dt. 19 11 2018	Shree Krishan Mandir Sanatan Dharm Sabha (Regn. No. 01193) Shahabad Markanda District Kurukshetra. "For completion of Dharamshala for use of General Public."	31000	do
103	U.O. No. MSJE/405-DQ/2018 dt. 19 11 2018	Gurjeet Singh S/o Shri Maan Singh R/o Village Singhpura (Malikpur) Tehsil Thanesar District Kurukshetra. "For financial assistance for repair of house being a poor person."	150000	SDO © Thanesa
104	U.O. No. MSJE/417-DQ/2018 dt. 19 11 2018	Disha (Regn. No. 632) Sirsa. "For installation of Solar Power Plant."	250000	SDO © Sirsa
105	U.O. No. MSJE/413-DQ/2018 dt. 19 11 2018	Shiv Shakti Krishan Muni Gaushala, (Regn. No. HR/011/00112/13) Village Chaharwala District Sirsa. "For construction of B/Wall & Brick Floor in Gaushala."	500000	SDO © Nathusari Chopta
106	U.O. No. MSJE/425-DQ/2018 dt. 22 11 2018	Haryana Sorts & Chess Association for the Blind (Regn. No. 2689) Ambala Cantt. District Ambala. "For promotion of Sports activities."	100000	SDO © Ambala
107	U.O. No. MSJE/429-DQ/2018 dt. 22 11 2018	S.R. Dayananad Sr. Sec. Public School, (Affiliation No. 530346) Ambala City District Ambala. "For construction of Multimedia Hall."	250000	do
108	U.O. No. MSJE/421-DQ/2018 dt. 19 11 2018	Dr. Bhim Rao Ambedkar Samajik Kalyan Samiti (Regn. No. 00470) # 936/7 Shahstri Nagar Linepar Bahadurgarh District Jhajjar. "For promotion of Cultural & Sports Activities."	550000	SDO © Balhadurgarh
109	U.O. No. MSJE/389-DQ/2018 dt. 19 11 2018	Saraswati Kala Manch (Regn. No. 0292) Julana District Jind. "For promotion of Cultural activities."	121000	SDO © Jind
110	U.O. No. MSJE/386-DQ/2018 dt. 19 11 2018	A. R. Melodies Association (Regd.) Branch Offices: 630, Sec-20 A. Chandigarh CIN No. U85100PB2014NPL039053. "For promotion of Cultural & sports Activities."	500000	SDO © Panchkula
111	U.O. No. MSJE/429-DQ/2018 dt. 10 11 2018	Cricket Federation of India (Regn. No.8) Panchkula. For the Promotion of Sports Activities.	250000	SDO © Panchkula
112	U.O. No. MSJE/433-DQ/2018 dt. 10 11 2018	Vimukt Ghumantu Jan Jati Kalyan Sangh (Regn. No. 5988) Panipat. "For the promotion of sports activities."	251000	SDO © Panipat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
113	U.O. No MSJE/437-DQ/2018 dt 24.12.18	Gram Panchayat, Dadlu District Kurukshetra. "For Lying of pipeline of waste water from Gongli Pond to main road & Harijan Choupal to Dadupur Nalvi River."	350000	BDPO Shahbad
114	U.O. No MSJE/441-DQ/2018 dt 24.12.18	Deputy Commissioner, Kurukshetra. "For construction of street from main Phirni to house of Shri Hakam Saini in Village Jharouli Kalan (Fatehgarh Jharouli)."	600000	BDPO Shahbad
115	U.O. No MSJE/444-DQ/2018 dt 24.12.18	Deputy Commissioner, Kurukshetra. "For construction of street from PWD road to house of Shri Rajjak Ali In Village Jharouli Kalan (Fatehgarh Jharouli)"	80000	BDPO Shahbad
116	U.O. No MSJE/447-DQ/2018 dt 24.12.18	GP Salpani Kalan Distt. Kurukshetra "For Brick Rasta Form Govt.School towards house of Satwant Singh Jagirdar."	900000	BDPO Ismailabad
117	U.O. No MSJE/451-DQ/2018 dt 24.12.18	Gram Panchayat, Mandehri Distt.-Kurukshetra. "For construction of BC Choupal."	300000	BDPO Ismailabad
118	U.O. No MSJE/455-DQ/2018 dt 24.12.18	Shree Bhagwan Narsingh Parmarth Trust (Regn. No. 42) Shahabad Markanda Distt.-Kurukshetra. "For Promotions of Cultural Activities."	200000	SDO (C) Shahbad
119	U.O. No MSJE/459-DQ/2018 dt 24.12.18	Helping Hands Charitable Society (Regn. No. 01716) Shahabad Markanda Distt.-Kurukshetra. "For Promotions of Sports Activities."	50000	SDO (C) Shahbad
120	U.O. No MSJE/463-DQ/2018 dt 24.12.18	Mata Bala Sundri Mandir Samiti (Regn. No. 85) Village Buhawa Tehsil Shahabad Markanda Distt-Kurukshetra. "For Construction of Hall Room for use of General Public."	500000	BDPO Shahbad
121	U.O. No MSJE/467-DQ/2018 dt 24.12.18	Som Tirth Jeernodwar avm Punarnirman Trust (Regn. No. 546/2017) Gumthala Garhu Tehsil Pehowa Distt.-Kurukshetra. "For Construction of Dharamshala for use of General Public."	500000	SDO (C) Pehwa
122 (Return Banking)	U.O. No MSJE/475-DQ/2018 dt 24.12.18	Deputy Commissioner, Kurukshetra. "For construction of paver block street from main phirni to house of Naresh Kumar in Village Katlahri."	600000	BDPO Shahbad
122	U.O. No MSJE/478-DQ/2018 dt 24.12.18	Gram Panchayat, Charuni Jattan, Distt-Kurukshetra. "For construction of Brick Rasta from field of Shri Jagat Singh to field of Shri Ravinder Singh in Village Charuni Jattan."	500000	BDPO Shahbad
123	U.O. No MSJE/471-DQ/2018 dt 24.12.18	Vishwakarma Jangra Brahman Sabha (Regn. No. ROS 048) Jyoti Nagar, Kaithal Road, Distt.-Karnal. "For Construction of Dharamshala for use of General Public."	251000	SDO (c) Karnal
124	U.O. No. MSJE/482-DQ/2018 dt. 01 01 2019	Chaudhary Devi Lal Memorial Education Society, (Regn. No.1451) Village Katlaheri Distt. Kurukshetra. "For const. of Science Laboratory & Library in Indian Public School, Katlaheri."	500000	BDPO Shahabad
125	U.O. No. MSJE/490-DQ/2018 dt. 07 01 2019	Govt. Senior Secondary School, Jandheri, Distt. Kurukshetra. "For promotion of cultural activities."	150000	SDO © Shahabad

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
126	U.O. No. MSJE/494-DQ/2018 dt. 07 01 2019	Deputy Commissioner, Kurukshetra. "For const. of street from main road to H/o Jeet Singh at Dera Kundan Nagar in Village Kharindwa."	500000	BDPO Shahabad
127	U.O. No. MSJE/486-DQ/2018 dt. 04 01 2019	Sewa Bharti Haryana Pardesh (Regd. No. 06673) Karnal. "For const. of Hostel for students."	1000000	SDO © Karnal
128	U.O. No. MSJE/504-DQ/2019 dt. 23 01 2018	Deputy Commissioner. Kurukshetra. "For the construction of Street from house of Shri Des Raj to house of Shri Jagir Singh in Village Kalyana."	250000	BDPO Shahabad
129	U.O. No. MSJE/507-DQ/2019 dt. 23 01 2018	Deputy Commissioner, Kurukshetra. "For the construction of Street from main Phirni to house of Raj Singh in Village Kalyana."	250000	do
130	U.O. No. MSJE/510-DQ/2019 dt. 23 01 2018	Gram Panchayat. Padlu District "For the construction of Hall near Gurudwara for use of General Public"	200000	do
131	U.O. No. MSJE/501-DQ/2019 dt. 23 01 2018	Deputy Commissioner, Kurukshetra. "Pavement of Street from main road to house of Shri Krishan Kumar in village Chammu Kalan."	450000	BDPO © Ismailabad
132	U.O. No. MSJE/498-DQ/2019 dt. 23 01 2018	Deputy Commissioner, Kurukshetra: "Pavement of Street from main road to Dera Kuldeep Singh in village Salpani Kalan."	250000	do
133	U.O. No. MSJE/514-DQ/2019 dt. 23 01 2018	Kaushik Shiksha Samiti, (Regn. No. 0646) Village Kurar District Kaithal. "For the promotion of Cultural & Sports Activites."	700000	SDO © Kaithal
134	U.O. No MSJE/471-DQ/2019 dt 07.02.2019	Deputy Commissioner, Kurukshetra. "For the construction of Street from house of Shri Yaspal to house of Rahul Rana in Chaturbhuj Majra in village Ajrana Kalan."	600000	BDPO Thanesar
135	U.O. No MSJE/518-DQ/2019 dt 28.01.2019	Mrityunjai S/o Rajeshwar Shastri R/o # 161/5 Majri Mohalla, Shahabad Markanda Distt. Kurukshetra. "For financial assistance for repair of house being a poor person."	51000	BDPO Shahbad
136	U.O. No MSJE/529-DQ/2019 dt 07.02.2019	Deputy Commissioner, Kurukshetra. "For construction of Street from Vilmiki Mandir to Markanda River in Village Kathwa."	500000	BDPO Shahbad
137	U.O. No MSJE/522-DQ/2019 dt 28.01.2019	Smt. Bala Kumari W/o Late Shri Rajesh Kumar R/o Village Kharagwas Tehsil Rewari District Rewari. "For financial assistance for repair of house being a poor Lady."	100000	SDO (c) Rewari
138	U.O. No MSJE/526-DQ/2019 dt 07.02.2019	Deputy Commissioner, Fatehabad. promotion of cultural activities."	201000	SDO (c) Fatehabad
139	U.O. No MSJE/532-DQ/2019 dt 12.02.2019	Sahab Singh Kusti Sewa Samiti (Red. No.76) Radaur. District Yamuna Nagar. "For the promotion of sports activities."	100000	SDO (C) Yamunanagar
140	U.O. No MSJE/536-DQ/2019 dt 28.01.2019	Meham Chaubisee Education Society, Hisar (Regn. No. 1281) near Jahaj Pull, Hisar. "For promotion of Cultural & Sports activites."	325000	SDO (c) Hisar
141	U.O. No MSJE/540-DQ/2019 dt 22.02.2018	Sh. Suresh Kumar S/o Shri Joginder Singh R/o VPO, Gobind Majra Tehsil Thanesar Distt. Kurukshetra. "For the financial assistance for repair of house being a poor person."	75000	SDO (C) Thanesar

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Allocation of Discretionary Grants sanctioned by Industry and Commerce Minister, Haryana,				
Chandigarh for the financial year 2018-19.				
Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O. NO. PS/IM-2018/401 dt. 09.05.2018	Prayas Social Welfare Society (Regd. No. HR-19- 401 13-00533), Prayas Welfare Bhavan Mohna Road, 2018 Ballabgarh, Sector-64, Faridabad. "For renovation of library building and purchase of books and furniture/repair of Dispensary building."	1500000	SDO (C)BALABGARH
2	U.O. NO. PS/IM-2018/05 dt. 09.05.2018	Maharana Partap Rajput Seva Samiti (Reg. No. 02684), Prem Nagar, Mohna Road, near Deep 018 Dharam Kanta, Ballabgarh, Faridabad. "For repair/renovation of rooms for use of General Public."	500000	SDO (C)FARIDABAD
3	U.O. NO. PS/IM-2018/17 dt. 09.05.2018	Devki Educational Social Foundation (Reg. No. 591), Bansal Plaza, Sector-19, Huda Market, Near 18 Sarvodya Hospital, Faridabad. "For providing Skilled Education to the poor & needy students and development of cultural & sports activities."	1100000	SDO (C)FARIDABAD
4	U.O. NO. PS/IM-2018/21 dt. 09.05.2018	Kashmiri Sewak Samaj (Reg. No. HR-019-2015- 01349), Institutional Area, Sector-17, Faridabad. = "For construction of Hall & repair/renovation of Sharika Bhawan for use of General Public."	2600000	SDO (C)FARIDABAD
5	U.O. NO. PS/IM-2018/33dt. 09.05.2018	Senior Citizens Welfare Association (Reg. No. 00064), Huda Community Centre, Sector-9, Faridabad. "For the development of cultural activities & purchase of sports equipments for senior citizens.	200000	SDO (C)FARIDABAD
6	U.O. NO. PS/IM-2018/53 dt. 09.05.2018	Sh. Bhik Chand S/o Babu Ram, H. No. 1157, 2,00 Indira Colony, Ballabgarh District Faridabad." For 8 financial assistance for repair of house being a poor person."	200000	SDO (C) BALABGARH
7	U.O. NO. PS/IM-2018/09 dt. 09.05.2018	Maharaja Agrasen Education Society, (Regn. No. 5.00 00005). Kali Mata Road. Rewari-123401 3 (Haryana). "For repair/completion of rooms."	500000	SDO (C)REWARI
8	U.O. NO. PS/IM-2018/25 dt. 09.05.2018	Shri Chetan Dass Gao-Sanvardhan Sansthan (Reg. No. 00150). Sangel,Ujjina, Distt-Mewat, Nuh 3 (Haryana). "For purchase of fodder and construction of cowsheds.	1100000	SDO (C)NUH

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
9	U.O. NO. PS/IM-2018/37 dt. 09.05.2018	Kamdheni Arogya Sansthan (Regd. No. 4523), Village Bissar Akbarpur, Naurangpur Hassanpur B Road, Tehsil Tauru, District Nuh (Mewat). "For construction of Yoga Hall for use of general public."	500000	SDO (C)NUH
10	U.O. NO. PS/IM-2018/29 dt. 09.05.2018	Panchkula Journalist Club (Reg. No. Hr-001-2014- 00390). SCO-399, 2nd Floor, Sector-20, 8 Panchkula. "For purchase of print electronic, computers & furniture for development of media activities."	500000	SDM PANCHKULA
11	U.O. NO. PS/IM-2018/41 dt. 09.05.2018	Bharat Vikas Parishad (Reg. No. S2272/63), 85, Moti Colony, behind of Petrol Pump, J.T. Road, 8 Palwal. "For cultural & Health Activities."	300000	SDO (C) PALWAL
12	U.O. NO. PS/IM-2018/57 dt. 09.05.2018	Dagar Sports Club (Reg. No. 00296) Village- Mandkola, Tehsil-Hathin, Distt. Palwal. "For 8 promotion of sports activity."	100000	SDO (C)HATHIN
13	U.O. NO. PS/IM-2018/45 dt. 09.05.2018	Shree Krishan Sewa Dal (Regd. No HR/013/2015/01123). Rohtak-Delhi Bypass 8 Road, Charkhi Dadri, District Charkhi Dadri. "For purchase of fodder and construction of cowsheds and promotion of cultural activities."	500000	SDO (C)CHARKHI DADRI
14	U.O. NO. PS/IM-2018/13 dt. 09.05.2018	rajapati Mahasangh Jila Faridabad, (Regd. No. 18/13 09860), H. No. 2784, Sector-2, Milk Point Road. 5.2018 Ballabgarh, District Faridabad. "For arranging marriages of poor girls."	100000	SDO (C)BALABGARH
15	U.O. NO. PS/IM-2018/49 dt. 09.05.2018	Ms. Monal Kukreja D/o Sh. Dalip Kumar Kukreja.18/49 House No. 3H 116 NIT. Faridabad. "For financial assistance for higher education being poor."	40000	SDO (C)NIT FARIDABAD
16	U.O. NO. PS/IM-2018/61 dt. 05.06.2018	he Hill View C.G.H.S. Ltd. (Regd. No. 128). 18/61 G.H-2, Sector-46. Faridabad. "For maintaining of 06.2018 Park, Construction and Repair of parking area for general public use."	800000	SDO (C) FARIDABAD
17	U.O. NO. PS/IM-2018/69 dt. 05.06.2018	Sh. Sandeep Kumar S/o Brahmpal Singh. Ward 18/69 No. 11. Tehsil Bhiwani Khera, Distt. Bhiwan. "For 06.2018 repair of house being a poor person."	200000	SDO (C)BHIWANI
18	U.O. NO. PS/IM-2018/73 dt. 05.06.2018	Sh. Bharat S/o Mahesh Sharma, Ward No. 6, Near 18/73 SBI Bank. Tehsil Bhiwani Khera. Distt. Bhiwani."For repair of house being a poor person."	200000	SDO (C)BHIWANI

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
19	U.O. NO. PS/IM-2018/77dt. 05.06.2018	Sh. Santosh Sharma. Ward No.-5. Near HDFC Bank. Tehsil Bhiwani Khera. Distt. Bhiwani. "For 06.2018 repair of house being a poor person."	200000	SDO (C)BHIWANI
20	U.O. NO. PS/IM-2018/81 dt. 05.06.2018	Shri Pentalisa Gaushala Samiti, (A.W.B.) Regd. 18/81 No. HR 122/2002, Village Kagdana. Distt. Sirsa. 06.2018 "For purchase of Fodder and repair of Cow Shed."	10000	SDO (C)SIRSA
21	U.O. NO. PS/IM-2018/85 dt. 05.06.2018	hri Gaushala, Memran Kalan. (Regd. No. 191). Tehsil Ellenabad, Distt. Sirsa. "For purchase of 06.2018 Foodder and repair of Cow Shed."	100000	SDO (C)ELLENABAD
22	U.O. NO. PS/IM-2018/89 dt. 05.06.2018	Shri Krishna Gopal Gaushala. Dukda Distt. Sirsa 18/89 (Regd. No. 01737). "For purchase of Fodder and 06.2018 repair of Cow Shed."	100000	SDO (C)ELLENABAD
23	U.O. NO. PS/IM-2018/93 dt. 05.06.2018	Shri Krishna Gaushala. Regd. No. HR 2014-050) Nimla Distt. Sirsa. "For purchase of fodder and repair of shed"	100000	SDO (C)ELLENABAD
24	U.O. NO. PS/IM-2018/97 dt. 05.06.2018	Shri Krishna Parnami Gaushala. Gigorani, Distt. Sirsa (Regd. No. 01955). "For purchase of fodder and repair of shed"	100000	SDO (C)SIRSA
25	U.O. NO. PS/IM-2018/101dt. 05.06.2018	Shri Krishna Parnami Gaushala. Makhosarani, Distt Sirsa (Regd. No. 01976). "For purchase of and repair of shed."	100000	SDO (C)SIRSA
26	U.O. NO. PS/IM-2018/105 dt. 05.06.2018	Sh. Raj Kumar S/o Jagdish Parshad Pareek. Vill Jadwa, Distt. Mahendergarh. "For repair of house being a poor person."	100000	SDO (C)MAHENDERGARH
27	U.O. NO. PS/IM-2018/65 dt. 05.06.2018	Yadav Kalyan Sabha. Rewari (Regd. No. HR/RWR/2013/00059). "For construction of Yadav Kalyan Sabha Building for general public	2500000	SDO (C)REWARI
28	U.O. NO. PS/IM-2018/109 dt. 15.06.2018	Sh. Rajesh Singh Yadav, H. No. 374/1 Ward No. 31. Sant Nagar. Old Faridabad. For repair of 8 house being a poor person."	140000	SDO (C)FARIDABAD
29	U.O. NO. PS/IM-2018/113 dt. 15.06.2018	Sh. Amjad Ali Khan S/o Shah Mohammad. Hanuman Nagar. Faridabad. "For repair of house being a poor person."	140000	SDO (C)FARIDABAD
30	U.O. NO. PS/IM-2018/117 dt. 15.06.2018	Sh. Gaurav S/o Sh. Krishan Lal, NIT Faridabad For repair of house being a poor person."	140000	SDO (C)FARIDABAD
31	U.O. NO. PS/IM-2018/121 dt. 15.06.2018	Sh. Avdesh Kumar, H. No. 32, Gali No. 2, Bharat Colony, Nehar Par, Old Faridabad. "For repair of house being a poor person."	140000	SDO (C)FARIDABAD

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
32	U.O. NO. PS/IM-2018/125 dt. 15.06.2018	Sh. Satya Parkash Yadav. S/o Late Sh. Shyam Narayan, H. No. 562, Sector-18, Housing Board Colony, Faridabad. "For repair of house being a poor person."	140000	SDO (C)FARIDABAD
33	U.O. NO. PS/IM-2018/133 dt. 15.06.2018	Deputy Commissioner. Fatehabad. "For construction/completion of boundary Interlocking-sitting bench in Cremation Ground."	500000	BDPO FETAHABAD
34	U.O. NO. PS/IM-2018/137 dt. 29.06.2018	Sh. Ubai Dullah Anwar S/o Noor Mohammad, H. No. 85/7, Shekh Wada, Shahi Zama Masjid, Old Faridabad. "For financial assistance for repair of house being a poor person."	200000	SDO (C)FARIDABAD
35	U.O. NO. PS/IM-2018/141 dt. 12.07.2018	ow Raksha Saan, Naharpaar, Village Mawai, Old 1 Faridabad, (Regd. No. 168) Distt. Faridabad. "For 18 purchase of fodder and repair of shed."	1100000	SDO (C)FARIDABAD
36	U.O. NO. PS/IM-2018/145 dt. 12.07.2018	an Kalyan Sabha, J.K.S. Plot, Sector-7C, 21.00.0 Faridabad, Registered under societies Act, XX (of 1860) Distt. Faridabad. "For completion of Hall and Room general public use."	2100000	SDO (C)FARIDABAD
37	U.O. NO. PS/IM-2018/157 dt. 19.07.2018	Sarpanch Gram Panchayat Mojapur Khand 11.00.00 57 Ballabgarh Distt. Faridabad. "For retaining wall of 18 Johad or cleaning work."	1100000	SDO (C)NIT FARIDABAD
38	U.O. NO. PS/IM-2018/161 dt. 19.07.2018	an Sewa Trust, Radha Krishan Mandir, (Regd. No. 11,00,00 51 199/2008-2009). A-Block Near Bohar Public 18 School. Ballabgarh. Distt. Faridabad. "For completion of Hall/Rooms for general public use."	1100000	SDO (C)BALABGARH
39	U.O. NO. PS/IM-2018/173 dt. 19.07.2018	Karm Sarthi Trust (Regd. No. 8811). C/o Ace 6.00.00 73 Enterprises B-78, Ground Floor, Ashoka Enclave 18 Part-2, Sector-37, Faridabad. "For providing education to girl students and skill development to unskilled people and support to senior citizens	600000	SDO (C)FARIDABAD
40	U.O. NO. PS/IM-2018/169 dt. 19.07.2018	Mera Aasman Welfare and Charitable Trust, # 347, 5,00,000 59 Sector-10, Ambala City, Regd. No. 3993(2015-16) 18 Distt. Ambala. "For development of cultural-- activities & mass marriage of poor girls."	500000	SDO (C)AMBALA CITY

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
41	U.O. NO. PS/IM-2018/149 dt. 12.07.2018	Yadav Samaj Kalyan Sabha Nangal Chaudhary, District Mohindergarh, (Regd. No. 000Y9). "For completion/Renovation of Hall & Rooms for use of General Public."	1500000	sdo (c)narnaul
42	U.O. NO. PS/IM-2018/153 dt. 17.07.2018	Jaat Sanstha Faridabad, Piyali Chowk Faridabad. Regd. No. 141) Distt. Faridabad. "For completion Hall and Rooms for general public use."	500000	SDO (C) FARIDABAD
43	U.O. NO. PS/IM-2018/177 dt. 25.07.2018	Radhe Krihna Mandir Dharam Sanstha 69 Sector-10, 2018 Distt. Ambala. "For development of cultural- activities & mass marriage of poor girls."	51000	SDO (C) FARIDABAD
44	U.O. NO. PS/IM-2018/181 dt. 25.07.2018	Darul Uloom anjuman Islamia. (Regd. No. 14547). 181 Baba Nagar. Sector-19, Old Faridabad. "For 2018 completion of Rooms Darul Uloom Snjuman Islamia Education Trust."	500000	SDO (C) FARIDABAD
45	U.O. NO. PS/IM-2018/185 dt. 25.07.2018	hree Jagannatha Cultural Centre, Opp. House No. 185 131. Sector-15 A. Faridabad (Regd. No. 915 of 018 1985). "For completion of rooms and halls for general public use."	600000	SDO (C) FARIDABAD
46	U.O. NO. PS/IM-2018/129 dt. 09.08.2018	Anjuman Islamia High School, Raja Garden, 29 Sector-19, Old Faridabad (Affiliation No.23/363-01899). "For completion of Rooms School Building (Anjuman Islamia)."	1100000	SDO (C) FARIDABAD
47	U.O. NO. PS/IM-2018/189 dt. 09.08.2018	Sector-15, Residents Welfare Association, Camp 89 Office. Near Gurudwara, Sector-15, Faridabad. 018 "For pavement of footpath of road and Park of Sector-15, Faridabad."	1500000	SDO (C) FARIDABAD
48	U.O. NO. PS/IM-2018/1293dt. 09.08.2018	Sector-14. Residents Welfare Association. 93 Community Centre, Sector-14, Faridabad. "For 018 completion/renovation of entry gate No.1, Sector- 14, Faridabad."	1500000	SDO (C) FARIDABAD
49	U.O. NO. PS/IM-2018/197 dt. 09.08.2018	Veer Aklavya Dal, (Regd. No. 9), H. No. 623. 97 HBC Colony Tigaon, Faridabad. "For completion 18 of rooms in office building for general public use	100000	SDO (C) FARIDABAD
50	U.O. NO. PS/IM-2018/205dt. 09.08.2018	Shri Gopal Mandir (Trust), Koli Bada, Near City 05 Park, Ballabgarh, Distt. Faridabad. 018 completion of rooms for general public use."	200000	SDO (C) BALABGARH

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
51	U.O. NO. PS/IM-2018/209 dt. 021.08.2018	Sh. Govind Rai S/o Sh. Shyam Rai, House No. 09 182, Gali No. 2, Surdas Colony, Village Tilpat D18 Faridabad. "For financial assistance for repair of house being a poor person."	150000	SDO (C) FARIDABAD
52	U.O. NO. PS/IM-2018/213 dt. 021.08.2018	Sh. Jaswant Saini S/o Sh. Bharat Singh, Village Chandawali. Tehsil Ballabgarh, Faridabad. "For financial assistance for repair of house being a poor person."	150000	SDO (C)BALABGARH
53	U.O. NO. PS/IM-2018/221 dt. 021.08.2018	Sh. Ram Kewal S/o Sh. Gajadhar Parshad, H. No. 686, Gali No. 2, Village Tilpat, Faridabad. "For financial assistance for repair of house being a poor person."	200000	SDO (C) FARIDABAD
54	U.O. NO. PS/IM-2018/225 dt. 021.08.2018	Shri Badri Kedar Mandir Trust, Trust No. 7807, H.No. 775-A, Sector-3, Ballabgarh, Faridabad. "For completion of rooms for general public use."	1100000	SDO (C)BALABGARH
55	U.O. NO. PS/IM-2018/229 dt. 021.08.2018	Senior Citizen Forum, (Regd. No. HR-019-2014- 01211) Sector-7A, HBC, Faridabad. "For purchase =of furniture & completion of rooms for general public use."	6500000	SDO (C) FARIDABAD
56	U.O. NO. PS/IM-2018/233 dt. 021.08.2018	Additional Deputy Commissioner, Faridabad. "For construction of road at village Tigaon Nagar 3 Panchayat."	200000	sdm faridabad
57	U.O. NO. PS/IM-2018/238 dt. 021.08.2018	Additional Deputy Commissioner, Faridabad. =(i)For pavement of streets of Village Tigaon 8 Adahna (Two lac). (ii) For Construction of boundary wall of Gaushala at Village Tigaon Adahna (One Lac only)."	300000	sdm faridabad
58	U.O. NO. PS/IM-2018/217 dt. 21.08.2018	Bhagwan Valmiki Jankalyan Sangh, Karnal, 7 (Regd. No. 07072). "For completion of hall and 8 room for general public use."	300000	SDO (C)KARNAL
59	U.O. NO. PS/IM-2018/217 dt. 09.08.2018	Samarpan Welfare Society, W. No. 6, Diwan Gate, 1 Jhajjar (Regd. No. 00219). "For purchase of 18 computer and purniture for office use, promotion of cultural & social activities."	600000	SDM JHAJAR
60	U.O. NO. PS/IM-2018/243 dt. 24.09.2018	Shri Snatan Dharam Sabha (Regd. No. 698),2001- 43 2002, Geeta Mandir Sector-16 A, Faridabad." For 18 repair hall/rooms for general public use.	200000	SDO (C)FARIDABAD

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
61	U.O. NO. PS/IM-2018/247 dt. 24.09.2018	Smt Kailashwati Sanghi W/o Late Sh. Mahender 47 Kumar, Mohalla Sanghi Ward No. 18. Tehsil 18 Namaul, District Mahendergarh. "For financial assistance for repair of house being a poor lady."	200000	sdo (c)narnaul
62	U.O. NO. PS/IM-2018/251 dt. 24.09.2018	Sh. Gyasi Ram Sharma S/o Sh. Krishan Lal Sharma, H. No. 10/406, Mohalla Jassa Pada, Old 18 Faridabad. "For repair of House being a poor person."	200000	SDO (C)FARIDABAD
63	U.O. NO. PS/IM-2018/255 dt. 24.09.2018	Faridabad kalibari, (Regd. No. 51), Kalibari Marg, 55 Sector-16, Faridabad. "For promotion of cultural 18 and social activities."	100000	SDO (C)FARIDABAD
64	U.O. NO. PS/IM-2018/259 dt. 24.09.2018	Shri Sanjay Jain S/o Shri Rohtash Jain, Village 59 Uttawar, Tehsil Hathin, Distt. Palwal. "For repair 18 of house being a poor person."	200000	SDO (C)HATHIN
65	U.O. NO. PS/IM-2018/263 dt. 24.09.2018	A Indra Nagar Faridabad, 329/2, Indra 53 Nagar Faridabad (Regd. No-2526). "For 18 completion of RW. A. Office Room and purchase of Furniture for general public use."	250000	SDO (C)NIT FARIDABAD
66	U.O. NO. PS/IM-2018/267 dt. 24.09.2018	Senior Citizens Welfare Society, (Regd. No. 57 Community Centre, Sector-16, Faridabad. 18 "For promotion of cultural and social activities."	100000	SDO (C)FARIDABAD
67	U.O. NO. PS/IM-2018/271 dt. 24.09.2018	Chander Dev yadav S/O Dev Narayan, Gali No. 2, 71 Court colony, Sirsa. "For financial assistance for -18 repair of house being a poor person."	50000	SDO (C)SIRSA
68	U.O. NO. PS/IM-2018/279 dt. 24.09.2018	Sh. Uttam Tiwari S/o Jagdish Prasad Tiear, 110A 79 Rajeev Nagar, Faridabad "For financial assistance 18 for of house being a poor person"	75000	SDO (C)FARIDABAD
69	U.O. NO. PS/IM-2018/275 dt. 24.09.2018	Janhit Sewa Charitable Trust, (Regd. No. 75 Sidharth Aashram, Surajkund Marg. Sector-44 018 Faridabad For completion of Toilet and interlocking of Ground for general public use	500000	SDO (C)FARIDABAD
70	U.O. NO. PS/IM-2018/287 dt. 17.10.2018	Gurukul Yamunathat Manjhawali, Faridabad, Regd Trust. For Pavement of yard and 66 pavement of path."	1100000	SDO (C)FARIDABAD
71	U.O. NO. PS/IM-2018/307 dt. 17.10.2018	Residents Welfare Council, Sector-17 Faridabad. "for repair/renovation of community center."	500000	SDO (C)FARIDABAD

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
72	U.O. NO. PS/IM-2018/311 dt. 17.10.2018	Physically Challenged Cricket Association of India, Regd Office H. No. 6374 Gate No., 05, Sai Chowk, Sector 03, Faridabad, Regd under Trust Act 1882. "For completion of Room in Faridabad office for general public use."	500000	SDO (C)BALABGARH
73	U.O. NO. PS/IM-2018/315 dt. 17.10.2018	Samanvaya Parivar Trust, Anant-580, Sector-15, Faridabad. "For Installation of Solar system for providing better facility/services to the Community as Whole."	1000000	SDO (C)FARIDABAD
74	U.O. NO. PS/IM-2018/327 dt. 17.10.2018	Parvatiya Bandhu Samaj, Regd. No. 24/1984. MCF 401/B Bhagat Singh Colony, Ballabgarh Faridabad. "For completion of Hall for general use."	500000	SDO (C)BALABGARH
75	U.O. NO. PS/IM-2018/299 dt. 17.10.2018	Shiv Shakti Manav Sewa Dal, H. Off-B-158, Sihi Gate Road, Opp. Krishna Watika, Tirkha Colony, Ballabgarh, Faridabad. "For promotion of social and cultural activites."	90000	SDO (C)BALABGARH
76	U.O. NO. PS/IM-2018/303dt. 17.10.2018	Resident's Welfare Association 7 D. Community Centre Cum Libratry Shastri Park, Sector -7D, Faridabad. "For renovation of library for general public use."	500000	SDO (C)FARIDABAD
77	U.O. NO. PS/IM-2018/283 dt. 17.10.2018	Kalpna Chawla (City Park) Bachao Sangrash Samiti, Office. H. No. 100, Vgagat Singh Colony, Near Libraty Showroom, Tigaon Road, Ballabgarh. (Regd. No. 2341). "For renovation of park and construction/completion of Shed." Shiv Mandir Sewa Trust, (Regd. No. 852) J-Block, Sector -10 DLF, Faridabad. 8 "For construction and completion of Hall for general puble use."	500000	SDO (C)BALABGARH
78	U.O. NO. PS/IM-2018/291 dt. 17.10.2018	Shiv Mandir Sewa Trust, (Regd. No. 852) J-Block, Sector -10 DLF, Faridabad. 8 "For construction and completion of Hall for general puble use."	500000	SDO (C)FARIDABAD
79	U.O. NO. PS/IM-2018/319 dt. 17.10.2018	Cricket Federation of India, Regd. Flat No.109, 5.00. Gh-23 MDC Sector-5. Panchkula. For 8 promotion of sports activites and purchase of sports equipments."	500000	SDO (C)PANCHKULA
80	U.O. NO. PS/IM-2018/323 dt. 17.10.2018	Haryana Union of Journalists, Trade Union 3 (Regd. No. RTU/IR-II/1992), Ganga Ram Colony, 8 Kabri Kacha Phatak, Industrail Area, Panipat. "For repair of office room and purchase of furniture for general public use."	500000	SDO (C) PANIPAT

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
81	U.O. NO. PS/IM-2018/295 dt. 17.10.2018	Aggarwal Maha Sabha, Civil Line Road in front of 5.0 5 Shani Dev Mandir, Ferozepur Jhirka Distt. Nuh. "For completion of Hall for general public use."	500000	SDO (C)nUH
82	U.O. NO. PS/IM-2018/331 dt. 17.10.2018	Gram panchayat, Village AbubShehar, Khand 2, Dabwali, Distt. Sirsa. "For purchase of fodder and repair of shed for Gaushala."	250000	SDO (C) KHAND DABWALI
83	U.O. NO. PS/IM-2018/336 dt. 2.11.2018	Shri Trilok Chand S/o Shri Vasudev, Ram 6 Nagaria, Distt - Sirsa "For financial assistance for 8 repair of house being a poor person	50000	SDO (C)SIRSA
84	U.O. NO. PS/IM-2018/345 dt. 2.11.2018	Shri Chandradev Yadav S/o Sh. Devnarayan Yadav, Bansal Colony, Distt Sirsa "For 8 financial assistance for repair of house being a poor person	50000	SDO (C)SIRSA
85	U.O. NO. PS/IM-2018/349 dt. 2.11.2018	Shri Gourav Arora S/o Shri Subhash Arora, Gali Jandi Wali, Rania Road, Distt Sirsa "For financial assistance for repair of house being a poor person."	50000	SDO (C)SIRSA
86	U.O. NO. PS/IM-2018/353 dt. 2.11.2018	Smt Sneh Lata Sharma W/o Shri Harpinder Sharma, Bhudha, Distt - Sirsa. "For financial assistance for repair of house being a poor person	50000	SDO (C)SIRSA
87	U.O. NO. PS/IM-2018/357 dt. 2.11.2018	Additional Deputy Commissioner, Faridabad. 7 "For laying of Sewerage Line in Village 8 Ajronda."	1200000	SDO (C)FARIDABAD
88	U.O. NO. PS/IM-2018/361 dt. 2.11.2018	Sai Dham Mandir Trust, (Regd. No. 6477) 5H/171 Opposite Mittal Complex, NIT Faridabad. "For completion of 2 Large Hall for general public	700000	SDO (C)FARIDABAD
89	U.O. NO. PS/IM-2018/365 dt. 2.11.2018	Shri Bajrang Dal Dushera Committee, (Regd. No. 5 4911). Gopi Colony Chowk, Old Faridabad. "For 18 promotion of cultural & social activities	100000	SDO (C)FARIDABAD
90	U.O. NO. PS/IM-2018/369 dt. 2.11.2018	The Hill View CGHS Ltd (Regd. No. 128). 9 GH-2, Sector-46, Faridabad. "For completion of 18 Hall and purchase of Furniture for general public	1100000	SDO (C)FARIDABAD
91	U.O. NO. PS/IM-2018/373 dt. 2.11.2018	Sh. Om Prakash S/o Rajender Kumar, 2H1, 13 Shastri Colony, Near Hanuman Mandir, NIT 18 Faridabad "For financial assistance for repair of house being a poor person	20000	SDO (C)FARIDABAD

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
92	U.O. NO. PS/IM-2018/377 dt. 2.11.2018	Jaiveer S/o Sh. Raj Kumar, R/o H. No. 567. 77 Balmiki Mohalla, Village -Sihi, Faridabad "For financial for repair of house being a poor person	50000	SDO (C)BALABGARH
93	U.O. NO. PS/IM-2018/381 dt. 2.11.2018	Sh. Rajeev Kumar S/o Sh. Updesh Raj, H. No. 381 147, Gali No. 04. New Baselwa Colony, 018 Faridabad. "For financial assistance for repair of house being a poor person.	200000	SDO (C)FARIDABAD
94	U.O. NO. PS/IM-2018/385 dt. 2.11.2018	Resident Welfare Association, (Regd. No. 266 85 dated 19.03.2008) South East Block, Pocket, 18 Sector-9, Faridabad. "For Pavement of path in sector-9 Park. Pavement of path along the roads, to lay drainage of raining water & development of green belt area.	2500000	SDO (C)BALABGARH
95	U.O. NO. PS/IM-2018/393 dt. 2.11.2018	Sh. Mahesh Gupta, R/o House No. 896, Sector-08, 3 Faridabad. "For financial assistance for repair of 8 house being a poor person.	50000	SDO (C)BALABGARH
96	U.O. NO. PS/IM-2018/341 dt. 2.11.2018	hri Dinesh Kumar S/o Shri Mahender Kumar, Ratia, Fatehabad. "For financial assistance for of house being a poor person. ☐	50000	SDO (C)RATIA
97	U.O. NO. PS/IM-2018/389 dt. 2.11.2018	Smt. Lucky Sharma D/o Sh. Vinod Sharma, R/o H.No.832, Manimajra, Chandigarh. "For financial assistance for treatment of her baby (Child) being a poor person	200000	SDO (C)PANCHKULA
98	U.O. NO. PS/IM-2018/335 dt. 17.10.2018	Dialogue Initiative Foundation, A-1/602 Satyam APT. VASUNDHARA ENCLAVE, New Delhi Regd. No.52/4/4351. "For promotion of cultural activities and purchase of furniture and computer for general public use."	500000	UNDER SECY. (CM. CELL11) HARYANA
99	U.O. NO. PS/IM-2018/397 dt. 26.11.2018	Sh. Gaurav S/o Sh. Dharam Singh, Village Bhaupur 1,0 Tehsil and District Faridabad. "For financial assistance for repair of house being a poor."	100000	SDO (C)FARIDABAD
100	U.O. NO. PS/IM-2018/401 dt. 26.11.2018	Faridabad Unit-II, Regd. No. 1181, House No. 547/10, Faridabad. "For promotion of cultural and social activities."	100000	SDO (C)FARIDABAD
101	U.O. NO. PS/IM-2018/413 dt. 28.11.2018	Arya Kanya Sadan (Orphanage) Regd. No. 461 A, 5,0 3 Sector-15, Faridabad. "For providing free Education (Skilled Education) for orphan girls."	500000	SDO (C)FARIDABAD

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
102	U.O. NO. PS/IM-2018/417 dt. 28.11.2018	Navyuvak Dushera Samiti (Regd. No. 0159/05/06) 7 Punjabi Dharamshala, Mohna Road, Ballabgarh 1 District Faridabad. "For promotion of Cultural and social activities."	51000	SDO (C)BALABGARH
103	U.O. NO. PS/IM-2018/421 dt. 28.11.2018	Ayushi Chaurasia D/o Sh. Rakesh Babu Chaurasia, 1,0 1 H. No. 789, New Colony, Railway Road, NIT 1 Faridabad. "For financial assistance for higher education being a poor girl."	100000	SDO (C)BADKHAL
104	U.O. NO. PS/IM-2018/425 dt. 28.11.2018	enior Citizens Club Regn. No. 02797/18, House 1, 5 No. 647, Sector-21 D, Faridabad-121012. "For ■promotion of cultural & social activities and purchase of sports equipments.	100000	SDO (C)FARIDABAD
105	U.O. NO. PS/IM-2018/405 dt. 26.10.2018	Mohyal Sabha Amabala City, (Regd. No. 122) F- 2. 05 1/3(AMC-1596), Vijay Nagar, Ambala City. "For 1 repair/ renovation of Mohyal Bhawan for general public use."	200000	SDO (C)AMBALA CITY
106	U.O. NO. PS/IM-2018/429 dt. 05.12.2018	Rashtriya Kavi Sangam (Regd. No. NCT 2283/2012-13)Office C-1/107, Sector-11. Rohini, Delhi. "For promotion of cultural and sports activities."	250000	UNDER SECY. (CM. CELL11) HARYANA
107	U.O. NO. PS/IM-2018/432 dt. 18.12.2018	Shri Dauji Social and Educational Welfare Society, (Regd. No. HR019/2018/02832) H. No. 84, Ground 2 Sector-17, Faridabad. "For the completion of 201 Rooms & Repair of School Building	500000	SDO (C)FARIDABAD
108	U.O. NO. PS/IM-2018/436 dt. 03.01.2019	Bhojpuri Avdhi Samaj Faridabad, Office Near Anaj 8/436 Godam, NIT, Faridabad. "For the completion of .201 Rooms & Hall for general Public use."	1100000	SDO (C)FARIDABAD
109	U.O. NO. PS/IM-2018/448 dt. 03.01.2019	Shirdi Sai Baba Temple Society, (Regd. No. 319 8/448 Dated 07.04.1988) Sector-86, Tigaon Road, 11.201 Faridabad. "For the completion of Hall and Rooms in Shirdi Sai Baba School Building.	2500000	SDO (C)BALABGARH
110	U.O. NO. PS/IM-2018/452dt. 03.01.2019	Shri Banke Bihari Mandir No-5, Shri Snatan18/452 Dharam Sabha Railway Road, NIT Faridabad01.201 (Regd. No.). "For pletion/construction of Community Centre for general public use.	500000	SDO (C)FARIDABAD

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
111	U.O. NO. PS/IM-2018/444 dt. 03.01.2019	Smt. Anita Mangla W/o Late Sh. Sanjeev Mangla, 018/444 Naaz Cinema Ke Pass 23, Kanoongo Mohalla, .01.201 Palwal. "For financial assistance being a poor/widow lady."	200000	SDO (C)PALWAL
112	U.O. NO. PS/IM-2018/456 dt. 03.01.2019	Shri Vaishya Aggarwal Sabha, Palwal (Regd. No 2018/456 HR 021 2013 00255), Office-Seth Chunnila 3.01.201 Dharamshala, Near Darbar Kua Palwal. "For th Construction/completion of Hall for general pub use."	1500000	SDO (C)PALWAL
113	U.O. NO. PS/IM-2018/460 dt. 03.01.2019	Shri Shri 1008 Shri Narsingh Dass Gau Sewa 0 Samiti, Tehsil & Distt.-Pawal (Regd. No. HR 021/2013/00068). "For the Completion of Hall for general public use."	250000	SDO (C)PALWAL
114	U.O. NO. PS/IM-2018/464 dt. 03.01.2019	Shri Krishan Gopal Gau Sewa Parbandh Samiti, Gau & Village Aurangabad, Tehsil Hodal, Distt.-Palwal. (Regd. No. HGSA/2016/309). "For the purchase of fodder and repair of shed."	250000	SDO (C) HODAL
115	U.O. NO. PS/IM-2018/468 dt. 03.01.2019	Shri Maharaja Aggarsain Sewa Samiti (Regd. No. 1970), Hassanpur, Tehsil & Distt.-Palwal. "For the Repair/Completion of Hall & Rooms for general public use."	500000	SDO (C) HODAL
116	U.O. NO. PS/IM-2018/472 dt. 03.01.2019	World Sankirtan Tour Trust, (Regd. No. 1223), Gau Sewa Dham Hospital & Research Centre, NH- 2, Hodal, Distt.-Palwal. "For purchase of fodder and repair of shed."	1100000	SDO (C) HODAL
117	U.O. NO. PS/IM-2018/440 dt. 03.01.2019	." Shri Lakhdattar Utsav Samiti, Office: Prachin Shri Shyam Mandir, Nohariya Bazar, Sirsa (Regd. No. 1338), "For the Repair/completion of Community Hall for general public use."	1200000	SDO (C) SIRSA
118	U.O. NO. PS/IM-2018/476 dt. 03.01.2019	Smt. Saroj Sharma W/o Late Sh. Satish Kumar Sharma, H.No. 113/30 Mahila Ashram Gandhi Narga, Rohtak. "For the financial assistance repair of house being a poor person."	200000	SDO (C) ROHTAK
119	U.O. NO. PS/IM-2018/500 dt. 09.01.2019	Hindu Ashram Trust (Dharamshala), (Regd. No.58, dated 5.11.1996) Near Delhi Gate, Nahan, District Sirmaur (Himachal Pradesh). "For completion of Rooms & Hall in Maharaja Aggarsain Bhawan for general public use."	1100000	UNDER SECY. (CM. CELL11) HARYANA

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
120	U.O. NO. PS/IM-2018/480 dt. 09.01.2019	Sh. Narender Singh S/o Sh. Krishna Chander, Village & Post Office Nehrugarh, Tehsil Kosli, Rewari. "For the financial assistance for repair of house being a poor person."	200000	SDO (C)KOSHLI
121	U.O. NO. PS/IM-2018/484 dt. 09.01.2019	Maharishi Dayanand Saraswati Gaushala, (Regd. No. 80G/AACTM0629B1358), Nathusari Kalan, Distt. Sirsa. "For repair of shed & purchase of fodder."	100000	SDO (C)SIRSA
122	U.O. NO. PS/IM-2018/488 dt. 09.01.2019	Gram Panchayat Nangla Bhiku, Block Prithla Distt 8 Palwal. "For the purchase of computer and furniture for office use."	200000	SDO (C)PALWAL
123	U.O. NO. PS/IM-2018/492 dt. 09.01.2019	Balram Gaushala Samiti (Regd. No. 00024) 92 Refinery Road, Village Barouli (Panipat). "For 1 repair/maintenance of gaushala shed."	600000	SDO (C) PANIPAT
124	U.O. NO. PS/IM-2018/496 dt. 09.01.2019	Ballabgarh Press Club, (Regd. No. HR019/2018/02780) D-728, Near Gurdwara 01 Chawla Colony, Ballabgarh. "For the purchase of Computer, Laptop and furniture	500000	SDO (C) BALABGARH
125	U.O. NO. PS/IM-2018/503 dt. 30.01.2019	Aggarwal Maha Sabha, Civil Line Road in front of Shani Dev Mandir, Ferozepur Jhirka Distt.-Nuh. "For completion of Hall for general Public use."	600000	SDO ©N UH
126	U.O. NO. PS/IM-2018/507 dt. 31.01.2019	Smt. Bijendri Devi W/o Satbir Singh, Village Sihi, Sector-8, Faridabad. "For repair of house being a poor person."	50000	SDO (C) FARIDABAD
127	U.O. NO. PS/IM-2018/511 dt. 31.01.2019	Sh. Sunder Lal S/o Sh. Maam Chand, H. No. MC- 37/1, Milhard Colony, Faridabad. "For repair of house being a poor person."	50000	SDO (C) FARIDABAD
128	U.O. NO. PS/IM-2018/523 dt. 31.01.2019	National Association For The Blind, Haryana State Branch (Regd No. HR019201702585 dated 10.07.2017), Central Green, K.C. Road, NIT Faridabad. "For promotion of sports and cultural activities and purchase of Sports Items."	500000	SDO (C) FARIDABAD
129	U.O. NO. PS/IM-2018/531 dt. 31.01.2019	Green Field Mahila Vikas Samiti, Regd. No. 01329, Add. 2388 Top Floor, Green Field, Colony, Faridabad. "For promotion of cultural activities."	200000	SDO (C) FARIDABAD
130	U.O. NO. PS/IM-2018/535 dt. 31.01.2019	Maa Saraswati Sewa Samiti (NGO), Regd. No. 01206, Padam Nagar Gali No. 4, Tigaon Road, Sector-87, Faridabad. "For promotion of cultural activities."	100000	SDO (C) FARIDABAD

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
131	U.O. NO. PS/IM-2018/539 dt. 31.01.2019	Sh. Allanur S/o Jan Mohmmad, House No-55, Near 18/539 Lal Kothi Subhash Colony, Ballabgarh, Faridabad. 01.201 "For repair of house being a poor person."	100000	SDO (C) BALABGARH
132	U.O. NO. PS/IM-2018/547 dt. 31.01.2019	Sh. Udit Goyal S/o Sh. Pawan Kumar, R/o H. No. 547 269, Sector-17, Faridabad. "For repair of house being a poor person."	50000	SDO (C) FARIDABAD
133	U.O. NO. PS/IM-2018/515 dt. 31.01.2019	PS Shri Shri 1008 Baba Balram Das Gau Sewa Samiti, 515 Village Alawapur, Teh. & Distt. Palwal (Regd. No. 01 00544). "For completion of cow shed & Purchase of Fodder for Cows."	611000	SDO© Palwal
134	U.O. NO. PS/IM-2018/527 dt. 31.01.2019	Smt. Babli W/o Mukesh Kumar, Village Nivada, P.O. Sanauli Khurd, Tehsil Bapoli, Panipat. "For financial assistance being a poor widow lady."	200000	SDO © Samalkha
135	U.O. NO. PS/IM-2018/543 dt. 31.01.2019	Sh. Arpit Aggarwal S/o Sh. Ashwani Kumar Aggarwal, H. No.-332, Cross Road No-09, Ambala Cantt. "For repair of house being a poor person."	50000	SDO© Ambala Cantt
136	U.O. NO. PS/IM-2018/519 dt. 31.01.2019	Senior Citizen Welfare Society, H. No.-35, Sector- 8, Faridabad. (Regd. No.-02908), Distt. Faridabad. "For purchase of Furniture, Computer and Indoor game for the senior Citizen Welfare Society	600000	SDO© Faridabad
137	U.O. NO. PS/IM-2018/555 dt. 05.02.2019	Yadav Kalyan Samiti, Sector-16, Faridabad. "For 555 renovation of Yadav Dharamshala buildig being used by general public."	500000	SDO© Faridabad
138	U.O. NO. PS/IM-2018/559 dt. 05.02.2019	Balmiki Aashram Dharmarth Sudhar Trust (Regd. 59 No 8360 dated 12.03.2004), Office No. M-22, Balmiki Mohalla Gandhi Colony, NIT Faridabad. "For completion of room in Balmiki Aashram for general public use."	100000	SDO©NIT Faridabad
139	U.O. NO. PS/IM-2018/567 dt. 05.02.2019	Devki Educational Social Foundation (Regd. No. 7591), Bansal Plaza, Sector-19, Huda Market, Near 16,0 Sarvodya Hospital, Faridabad. "For repair of building of providing skilled education to the poor & needy students and development of cultural & sports activities."	1600000	SDO © Faridabad
140	U.O. NO. PS/IM-2018/571 dt. 05.02.2019	Purvanchal Vikas Manch, D-82 Bhagat Singh 1,0 Colony, Sector-03, Faridabad. "For promotion of cultural Activities."	100000	SDO©Ballabgarh

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
141	U.O. NO. PS/IM-2018/575 dt. 05.02.2019	Princess Park, Residents Welfare Association, Faridabad (Regd.No.), Distt. Faridabad. "For promotion of Cultural and Social activities."	200000	SDO© Faridabad
142	U.O. NO. PS/IM-2018/579 dt. 05.02.2019	SRS Pearl Floors, Sec-87, RWA, Faridabad, Off: Central Park, SRS Pearl Floors, Faridabad Regd. No.00885(2014), Distt. Faridabad. "For completion of room for general public use for temple Shree Siddheshwar Mahadev Dharmarth Society."	200000	SDO© Faridabad
143	U.O. NO. PS/IM-2018/583 dt. 05.02.2019	SRS Royal Hills Dharmarth Seva Samiti, Flat No- 004,D2 Tower, SRS Royal Hills, Nehar Par, Sector- 87, Faridabad. "For completion of rooms for general public use."	200000	SDO© Faridabad
144	U.O. NO. PS/IM-2018/551 dt. 05.02.2019	Sh. Jaibir S/o Bhagwan Singh, H. No- 223/4 Kot Mohalla Near Bal Vikas High SCH Sonapat, Distt. Sonapat. "For financail assistance for repair of house being a poor person."	200000	SDO© Sonipat
145	U.O. NO. PS/IM-2018/563 dt. 05.02.2019	Additional Deputy Commissioner, Rewari. "For purchase of chairs and furniture for Hall at Bal Bhawan."	500000	SDO©Rewari
146	U.O. NO. PS/IM-2018/591 dt. 27.02.2019	Sh. Ravinder Kumar S/o Late SH. Satbir, R/o H.No.04, Village Mawai, Post Office Kheri Kalan, Faridabad. For financial help being a poor person for repair of house."	80000	SDO© Faridabad

Allocation of Discretionary Grants sanctioned by ULB Minister, Haryana,				
Chandigarh for the financial year 2018-19.				
Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS/ULBM-2018/2040 dt.31.05.2018	New colony community Centre & Welfare Association No. 01246), Railway Road Sonipat. "For renovation of Park in new colony railway road Sonipat."	300000	SDM Sonapat
2	U.O.No.PS/ULBM-2018/2044dt.31.05.2018	MTFC (Make the Future of Country) Educational Society (Regd.352), # 2094/34, Green Park colony. Kanheli Road, Near Storm Water Disposal, Rohtak. "For construction of community centre to be used by general public."	500000	SDM Sonapat
3	U.O.No.PS/ULBM-2018/2048dt.31.05.2018	Lalit Kumar S/o Sh. Hawali Ram # 86, Ram Nagar, Sonapat. Financial assistance for repair of house being poor."	200000	SDM Sonapat
4	U.O.No.PS/ULBM-2018/2060dt.31.05.2018	Uttarakhand Bhadrat Mandal (Regd. 02068), Patel Nagar Gali No.01, Sonapat. "For construction of community centre to be used by general public."	500000	SDM Sonapat
5	U.O.No.PS/ULBM-2018/2064dt.31.05.2018	Sonipat Media Association (Regd. No. 02149), Distt. Sonapat. "For purchase of Cameras for promotion of media activity."	500000	SDM Sonapat
6	U.O.No.PS/ULBM-2018/2072dt.31.05.2018	Whole Sale Traders Association (Regd. No. 02097), Anaj Mandi, Sonipat. "For renovation of Hindu Primary School Building at Gudh Mandi, Sonipat."	500000	SDM Sonapat
7	U.O.No.PS/ULBM-2018/2076dt.31.05.2018	Rajender Prasad Sewa Trust, Regd. 5953, Sonipat. "For purchase of food material ad blankets to poor families of society."	100000	SDM Sonapat
8	U.O.No.PS/ULBM-2018/2080dt.31.05.2018	श्री गुप्तिसागरधाम जैन ट्रस्ट रजि0 854, गन्नौर (सोनीप "For construction of rooms to be used by gend public."	1100000	SDM Sonapat
9	U.O.No.PS/ULBM-2018/2084dt.31.05.2018	Shri Digamber, Jain Mandir, Regd. 02110. Sonipat, or construction of community hall to be used by general public,	2100000	SDM Sonapat
10	U.O.No.PS/ULBM-2018/2088dt.31.05.2018	, Pramesh Wari W/o Ram Karan DA-288 Ward No. 01. Khari Jatwari Sonipat. "For financial assistance for repair of house being poor,"	50000	SDM Sonapat
11	U.O.No.PS/ULBM-2018/2092dt.31.05.2018	Mamta W/o Shri Ram #DY-2483, West Ram Nagar, Sonipat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
12	U.O.No.PS/ULBM-2018/2096dt.31.05.2018	Ramesh Jaitly S/o Sh. Firaya Lal Jaitly, H. No. 763/18, W. No. 18, Bhagarpura, Sonipat. "For 18 financial assistance for medical treatment of his wife being poor.	100000	SDM Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
13	U.O.No.PS/ULBM-2018/2100dt.31.05.2018	Maya W/o Sh. Rajesh, Fazilpur Sonipat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
14	U.O.No.PS/ULBM-2018/2104dt.31.05.2018	Jwala Devi W/o Late Sh. Paramjit Singh # 569/28, Dev Nagar, Sonipat. "For financial 3 assistance for repair of house being poor."	50000	SDM Sonipat
15	U.O.No.PS/ULBM-2018/2108dt.31.05.2018	Dalip Sharma S/o Late Sh. Satyanarayan, Old DC Road, Sonipat. "For financial assistance for achieving school education for his children being poor."	50000	SDM Sonipat
16	U.O.No.PS/ULBM-2018/2112dt.31.05.2018	Ashish Goel S/o Sh. Roshan Lal Goel, Aggarwral Colony Parbhu Nagar Mandi, Sonipat. "For financial assistance for higher education being poor."	100000	SDM Sonipat
17	U.O.No.PS/ULBM-2018/2116dt.31.05.2018	MC, Sonipat. "For construction over head teak for supplying to water to Mohalla Kot."	1500000	SDM Sonipat
18	U.O.No.PS/ULBM-2018/2052dt.31.05.2018	Aggarwal Panchayat Pundri (Regd. 711)Pundri Kaithal. "For distribution of Books/Copies and Food Material to the poor chidren of society"	250000	SDM Pundri
19	U.O.No.PS/ULBM-2018/2056dt.31.05.2018	Mata Mansa Devi Tirath Sabha, Regd. 897, Vill. Fatehpur (Kaithal). "For distribution of Books/Copies and Food Material to the poor Children of society."	250000	SDM Kaithal
20	U.O.No.PS/ULBM-2018/2068dt.31.05.2018	Voice Media Services Society, Regd. No. 912, amalkha Panipat. "For purchase of Cameras for omotion of media activity."	200000	SDM Samalkha
21	U.O.No.PS/ULBM-2018/2524dt.09.07.2018	सत कबीर धानक समाज कर्मचारी वेलफेयर एसोशिएसन (रजि० न०. 2325), सैनीवास रोहतक. "For purchase of clothes, meals, water cool et-*c. for peoples of society."	200000	SDM Rohtak
22	U.O.No.PS/ULBM-2018/2563dt.12.07.2018	Shree Jee Vidyapeeth School, Adarsh Nagar, Sonapat. "For purchase of R.O. water for school."	100000	SDM Sonipat
23	U.O.No.PS/ULBM-2018/2667dt.12.07.2018	Geeta Vidya Mandir Purkhas, Sonipat (Regd. No.4302). "For the const. of hall to be used by general public."	500000	SDM Sonipat
24	U.O.No.PS/ULBM-2018/2571dt.12.07.2018	Sakhi Charitable Society (Regd. No.2405) Gur Mandi, Sonipat. "For purchase of clothes, meals, water cooler etc. for old age home run by the society."	100000	SDM Sonipat
25	U.O.No.PS/ULBM-2018/2575dt.12.07.2018	सैदपुर पिंडित गोवंश सेवा समिति रजि० न० 000679, गांव सैदपुर, तहसील सोनीपत । "For the construction of Community hall for use of general public."	500000	SDM Sonipat
26	U.O.No.PS/ULBM-2018/2579dt.12.07.2018	Lodha Samaj Utthan Samiti (Regd. No.02152), Hanuman Nagar, Kami Road, Sonapat. "For the const. of community hall to be used by general public."	1000000	SDM Sonipat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
27	U.O.No.PS/ULBM-2018/2583dt.12.07.2018	ग्राम पंचायत घसौली, ब्लॉक गन्नौर, सोनीपत । "For cleaning of pond."	300000	SDM Sonipat
28	U.O.No.PS/ULBM-2018/2587dt.12.07.2018	Shree Sita Ram Sewa Sangh (Regd. No.06008201400688)Rajiv Nagar, Sonapat "For construction of community hall for th people of society."	250000	SDM Sonipat
29	U.O.No.PS/ULBM-2018/2592dt.12.07.2018	Baba Kalinath Charitable Trust No.8498) G.T. Road, Murthal, Sonipat. (Re the development of cultural and sp activities."	200000	SDM Sonipat
30	U.O.No.PS/ULBM-2018/2596dt.12.07.2018	Krishan S/o Sh. Prem Singh, #911/5 Sunder Swari, Sonipat. "For financial assistance for repair of house being poor."	100000	SDM Sonipat
31	U.O.No.PS/ULBM-2018/2600dt.12.07.2018	Raju S/o Sh. Kundan Lal. 606 Ward No.25 50 Kalupur, Sonipat. "For financial assistance for repair of house being poor."	50000	SDM Sonipat
32	U.O.No.PS/ULBM-2018/2605dt.12.07.2018	Jitender Kumar S/o Sh. Kaptan Singh. Vill. Bazidpur Saboli, Sonipat. "For financial assistance for medical treatment of his daughter being poor."	100000	SDM Sonipat
33	U.O.No.PS/ULBM-2018/2609dt.12.07.2018	Sanjay Malik S/o Sh. Sajjan Pal Malik. #742/19 New Jiwan Nagar, Sonipat. "For financial assistance for repair of house being poor."	200000	SDM Sonipat
34	U.O.No.PS/ULBM-2018/2613dt.12.07.2018	Kuldeep S/o Sh. Rajender, VPO Rathdhana, Sonipat. "For financial assistance for medical treatment being poor."	50000	SDM Sonipat
35	U.O.No.PS/ULBM-2018/2617dt.12.07.2018	Ranbir Singh S/o Sh. Sultan Singh, VPO, Bhatgaon, Dahiya Colony, Sonipat. "For financial assistance for repair of house being poor."	50000	SDM Sonipat
36	U.O.No.PS/ULBM-2018/2625dt.12.07.2018	Seema W/o Sh. Ashok Kumar, C-511, W. No.03, Dhanak Basti, Sonipat. "For financial assistance for repair of house being poor."	100000	SDM Sonipat
37	U.O.No.PS/ULBM-2018/2629dt.12.07.2018	Dalip Sharma S/o Sh. Satnarain Sharma, #16/19 Pancham Nagar, Old DC Road, Sonipat. "For financial assistance for repair of house being poor."	50000	SDM Sonipat
38	U.O.No.PS/ULBM-2018/2633dt.12.07.2018	Sunil Rathee S/o Sh.Ram Mehra Rathee, VPO, Rajpur, Tehsil Ganaur, Distt. Sonipat. "For financial assistance for medical treatment being Door."	50000	SDM Sonipat
39	U.O.No.PS/ULBM-2018/2637dt.12.07.2018	Saroj Kumari W/o Rajesh, Vill. Vishal Nagar, Gali No.02, Sonipat. "For financial assistance For repair of house being poor."	50000	SDM Sonipat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
40	U.O.No.PS/ULBM-2018/2641dt.12.07.2018	Ajmer Singh S/o Sh. Jagbir Singh, #574, Vill. Jauli, Gohana, Sonipat. "For financial assistance for repair of house being poor."	100000	SDM Sonipat
41	U.O.No.PS/ULBM-2018/2645dt.12.07.2018	Bhagwanti W/o Sh.Rattan Lal, #140. Nandwani Nagar, Old DC Road, Sonipat. "For financial assistance for achieving school education for her children being poor."	50000	SDM Sonipat
42	U.O.No.PS/ULBM-2018/2651dt.12.07.2018	Subhash Chand S/o Sh. Jai Bhagwan, #806 W. No.02. Near Jagdish Halwai, Sonipat. "For financial assistance for repair of house being poor."	100000	SDM Sonipat
43	U.O.No.PS/ULBM-2018/2659dt.12.07.2018	Lokesh Kumar S/o Sh. Rishi Pal Singh, #693/27 Subhash Nagar, Sonipat. "For financial assistance for repairing of house being poor."	100000	SDM Sonipat
44	U.O.No.PS/ULBM-2018/2663dt.12.07.2018	Rajender Singh S/o Sh. Surajmal, Pana Ghilana Murthal, Sonipat. "For financial assistance for repair of house being poor."	100000	SDM Sonipat
45	U.O.No.PS/ULBM-2018/2667dt.12.07.2018	Ajit S/o Sh. Ram Rattan, Vill. Tharu, Sonipat. "For financial assistance for repairing of house being poor."	100000	SDM Sonipat
46	U.O.No.PS/ULBM-2018/2671dt.12.07.2018	Kamal Batra S/o Late Sh. Jagat Ram Batra, Gali No.04. Near Lehri Public School, 8813006566, Sonipat. "For financial assistance for medical treatment being poor."	100000	SDM Sonipat
47	U.O.No.PS/ULBM-2018/2675dt.12.07.2018	Menka W/o Sh. Sandeep Kumar, #369/26, West Ram Nagar Pather Wali Gali, Sonipat. "For financial assistance for repair of house being poor,"	50000	SDM Sonipat
48	U.O.No.PS/ULBM-2018/2679dt.12.07.2018	Sunil Kumar Kant S/o Sh.Vijay Kumar, Vill. Bamalpura, Sonipat. "For financial assistance for repairing of house being poor."	100000	SDM Sonipat
49	U.O.No.PS/ULBM-2018/2683dt.12.07.2018	Balkishan S/o Hardeva, VPO Jauli, Tehsil Gohana Sonipat. "For financial assistance for repair of house being poor	50000	SDM Sonipat
50	U.O.No.PS/ULBM-2018/2687dt.12.07.2018	Urmila W/o Pawan, #219/4, Koat Mohalla, Bal Vikas School, Sonipat. "For financial assistance for medical treatment of her husband being poor."	50000	SDM Sonipat
51	U.O.No.PS/ULBM-2018/2691dt.12.07.2018	Ram Narayan S/o Amar Singh, #2993/21.Gali No.07. Patel Nagar Near Govt. School. Sonipat.. "For financial assistance for repair of house being poor."	50000	SDM Sonipat
52	U.O.No.PS/ULBM-2018/2695dt.12.07.2018	Sumitra Devi W/o Lt. Sh.Ramesh Kumar. #2993/21,Gali No.07. Patel Nagar Near Govt. School Sonipat. "For financial assistance for repair of house being poor."	50000	SDM Sonipat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
53	U.O.No.PS/ULBM-2018/2699dt.12.07.2018	धानक समाज सुधार शिक्षा सभा एंव कम्यूनिटी 5.00 सैन्टर छात्रावास (रजि० नं० 161) ठसका रोड, गोहाना, सोनीपत "For construction of new rooms, purchase of library books & computers."	500000	SDM Sonipat
54	U.O.No.PS/ULBM-2018/2703dt.12.07.2018	Anti Corruption Force Group 1 (Regd No.2309) Patel Nagar, Near Little Angel School, Sonipat- 131001. "For const. of new rooms and for purchase of books & computers."	100000	SDM Sonipat
55	U.O.No.PS/ULBM-2018/2718dt.12.07.2018	शिक्षा सेवा समिति (रजि०1918) लक्ष्मी कॉरपोरेशन, निकट नगर निगम, रेलवे रोड, सोनीपत "For distribution of Books/copies and food material to the poor children of society."	250000	SDM Sonipat
56	U.O.No.PS/ULBM-2018/2730dt.12.07.2018	." Rajpati W/o Sh.Sukhbir, #286 Sonipat. "For financial assistance for repair of house being poor."	100000	SDM Sonipat
57	U.O.No.PS/ULBM-2018/2734dt.12.07.2018	Devender Kumar S/o Sh. Raghuvir Singh,#332/27A, Bhagat Nagar Colony, Sonipat. "For financial assistance for repair of house being	100000	SDM Sonipat
58	U.O.No.PS/ULBM-2018/2738dt.12.07.2018	Kanika D/o Sh. Harish Kumar, 16/655, New Colony, Sonipat. "For financial assistance for medical treatment being poor."	100000	SDM Sonipat
59	U.O.No.PS/ULBM-2018/2746dt.12.07.2018	Subhash S/o Sh.Mahinder Singh, VPO. Rathdhanna, Distt. Sonipat. "For financial assistance for repair of house being poor."	100000	SDM Sonipat
60	U.O.No.PS/ULBM-2018/2750dt.12.07.2018	Pawan Kumar S/o Sh. Karodimal, #4/349, Gur Mandi Sonipat. "For financial assistance for medical treatment being poor."	200000	SDM Sonipat
61	U.O.No.PS/ULBM-2018/2621dt.12.07.2018	Raj Nath, #86, Balasar Roadnatho Wala Mohala, N-1, Rania, Ellenabad (Sirsa). "For financial assistance for repair of house being poor."	150000	SDM Ellenabad
62	U.O.No.PS/ULBM-2018/2707dt.12.07.2018	Mamta Rani W/o Late Sh. Balraj Saini, #422. Batra Colony, Near Hanuman Mandir, Ward No.22, Panipat. "For financial assistance for repair of house being poor."	200000	SDM Panipat
63	U.O.No.PS/ULBM-2018/2711dt.12.07.2018	Rajesh Kumar Jain S/o Sh.Prem Chander Jain,#55/13 Old CBI Street, Samalkha. Distt.Panipat. "For financial assistance for repair of house being poor."	200000	SDM Samalkha
64	U.O.No.PS/ULBM-2018/2722dt.12.07.2018	हरियाणा प्रेस क्लब (518) मीडिया सेंटर, 6ए, जाट धर्मशाला कॉम्प्लेक्स, हिसार "For purchase of furniture and Bar Library Books/ beautification."	200000	SDM Hisar
65	U.O.No.PS/ULBM-2018/2726dt.12.07.2018	भगवान वाल्मीकि जनकल्याण संघ (रजि० नं० 7072) che "For construction of community hall."	250000	SDM Karnal
66	U.O.No.PS/ULBM-2018/2742dt.12.07.2018	Rajesh Kumar S/o Sh. Ram Swaroop, Vill. Hatt, Tehsil Safidon, Distt. Jind. "For financial assistance for repair of house being poor."	200000	SDM Safidon

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
67	U.O.No.PS/ULBM-2018/2754dt.12.07.2018	श्री दिगम्बर जैन सभा (00843) श्री 1008 पार्श्वनाथ दिगम्बर जैन मन्दिर अतिथय क्षेत्र, बूडिया, जिला "For construction of community hall for use of general public."	500000	SDM Yamunana gar
68	U.O.No.PS/ULBM-2018/2762dt.12.07.2018	Sheena W/o Meenu, W.No. 22, Bhim Nagar, Jagadhri. "For financial assistance for repair of house being poor."	200000	SDM Jagadhari
69	U.O.No.PS/ULBM-2018/2758dt.12.07.2018	Ramesh Kumar Thakur S/o Sh. Dalip Singh, H. No. 41-A, Housing Board Colony, Sec-14. Panchkula.. "For financial assistance for repair of house being poor."	200000	SDM Panchkula
70	U.O.No.PS/ULBM-2018/3528dt.31.08.2018	Shree Khatu Shyam Mandir Trust (Regd No. 12294). Shop No. 164/115. First Floor, Opp. Tika Ram P.G. Girls College. Sonipat. "For construction community hall to be used by general public."	500000	SDM Sonapat
71	U.O.No.PS/ULBM-2018/3532dt.31.08.2018	महा कामेश्वर मन्दिर सेवा समिति (रजि० न० 1715) Plot No. 68, Part-04, Sector-15. Sonipat. "For construction of community hall to be used by general public."	500000	SDM Sonapat
72	U.O.No.PS/ULBM-2018/3536dt.31.08.2018	मन्दिर श्री ठाकुर द्वारा कल्याण नगर सेवा समिति (रजि० न०. 1758). 783/8, कल्याण नगर सोनीपत. "For construction of community hall to be used by general public."	500000	SDM Sonapat
73	U.O.No.PS/ULBM-2018/3540dt.31.08.2018	Shiv Shakti Narayani Mata Mandir Sewa Samiti (Regd. No. 00472), Mehlaana Road Sonapat. "For construction 8 of community hall to be used by general public."	500000	SDM Sonapat
74	U.O.No.PS/ULBM-2018/3544dt.31.08.2018	Shivangi D/o Sh. Yogesh Kumar, VPO Badh Khalsa. Sonapat. "For financial assistance for achieving higher education being poor."	100000	SDM Sonapat
75	U.O.No.PS/ULBM-2018/3548dt.31.08.2018	." Ram Murti W/o Sh. Jai Parkash, # 142/5, Main Bazar, Kharkhoda, Distt. Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat
76	U.O.No.PS/ULBM-2018/3552dt.31.08.2018	Kanta Devi W/o Sh. Ramdass, #200/23, Krishna Nagar Kath Mandi, Sonapat. "For financial assistance for 3 repair of house being poor."	50000	SDM Sonapat
77	U.O.No.PS/ULBM-2018/3556dt.31.08.2018	Krishan Kumar S/o Sh. Parthi Singh, #1209/28, Garhi Ghasita, Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat
78	U.O.No.PS/ULBM-2018/3560dt.31.08.2018	Sunita W/o Sh. Ram Kumar, #DE47,Sunder Sanwari, Near New Gaushala, Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
79	U.O.No.PS/ULBM-2018/3564dt.31.08.2018	Ganaur Press Association (Regd. No. 02214), #286, W. No.14, Ashok Nagar, Ganaur, Sonapat. "For the promotion of cultural activities and purchase of office furniture."	300000	SDM Sonapat
80	U.O.No.PS/ULBM-2018/3568dt.31.08.2018	Padam Goyal S/o Sh. Seva Ram, #5/50, Ward No. 23, Aggarsain Nagar, Near Gur Mandi, Sonipat. "For financial assistance for compensative the loss/damage due to fire accident of his shop."	300000	SDM Sonapat
81	U.O.No.PS/ULBM-2018/3572dt.31.08.2018	Rai Singh So Sh. Jage Ram, Vill. NA. Panchayat- Barouli. Block Murthal, Distt. Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
82	U.O.No.PS/ULBM-2018/3576dt.31.08.2018	Saroj Bansal Wo Late Sh. Suresh, #900. Ward No. 25. West Ram Nagar, Sonapat. "For financial assistance for achieving higher education being poor."	100000	SDM Sonapat
83	U.O.No.PS/ULBM-2018/3580dt.31.08.2018	Raj Wanti W/o Sh. Sunil, VPO Fazilpur. Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
84	U.O.No.PS/ULBM-2018/3584dt.31.08.2018	Rajneesh Rathi S/o Sh. Jai Pal Rathee, #145/28b Gandhi Ghasita, Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
85	U.O.No.PS/ULBM-2018/3588dt.31.08.2018	Sonia Aggarwal D/o Sh. Rajender Prasad, Ward. No.08. Ram Chowk. Kharkhoda, Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
86	U.O.No.PS/ULBM-2018/3592dt.31.08.2018	Charn Singh S/o Sh. Ratan Singh. #86/25, Jogiyan Mohalla Brham Nagar, Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
87	U.O.No.PS/ULBM-2018/3596dt.31.08.2018	Sunita W/o Sh. Jai Kishan, #499/26, Gali No. 02. Shyam Nagar. Kakroi Road, Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
88	U.O.No.PS/ULBM-2018/3604dt.31.08.2018	Poonam W/o Sh. Pawan, #202/28, Dev Nagar Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
89	U.O.No.PS/ULBM-2018/3608dt.31.08.2018	Rekha Gupta W/o Sh.Mukesh, #98, Brahman Mohalla, W. No.05, Kharkhoda, Sonipat. "For financial assistance for repair of house being poor"	100000	SDM Sonapat
90	U.O.No.PS/ULBM-2018/3612dt.31.08.2018	Dharamshala Sainian Bhagirithi Society Near Subzi Mandi, Kami Road, Sonapat. "For the construction of community hall to be used by general public."	1000000	SDM Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
91	U.O.No.PS/ULBM-2018/3616dt.31.08.2018	Mohit Kumar Gupta S/o Sh. Hari Har Parkash Gupta, # 1601, HBC, Sector-14, Sonipat. "For financial assistance for achieving higher education being poor."	50000	SDM Sonapat
92	U.O.No.PS/ULBM-2018/3620dt.31.08.2018	Bhateri W/o Sh.Ramesh. #536/3 362. Kot Mhalla Pragin Minar, Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
93	U.O.No.PS/ULBM-2018/3628dt.31.08.2018	Rakesh Singla S/o Sh. Prem Chand. #409. Ward No. 23. Gur Mandi, Sonapat. "For financial assistance for achieving higher education being poor."	100000	SDM Sonapat
94	U.O.No.PS/ULBM-2018/3620dt.31.08.2018	Lovenita Saini W/o Sh. Dinesh Kumar, #341. Near Subji Mandi, Old Housing Board Colony. Sonapat. "For financial assistance for repair of house being poor."	200000	SDM Sonapat
95	U.O.No.PS/ULBM-2018/3636dt.31.08.2018	Rakesh Kumar S/o Sh. Hukam Singh, Bhram Nagar, Jogiyan Molhalla, Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
96	U.O.No.PS/ULBM-2018/3640dt.31.08.2018	Prem Singh S/o Sh. Ram Sharn, #1045/25, Gali No. 05, Dahiya Colony, Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
97	U.O.No.PS/ULBM-2018/3644dt.31.08.2018	Babli W/o Late Sh.Sanjay Kumar,316, Gali No. 16, Kot Mohalla, Ward No. 03, Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat
98	U.O.No.PS/ULBM-2018/3648dt.31.08.2018	Ranbir Singh Rohilla S/o Sh.Ishwar Singh, #24/57, Shiv Nagar, Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat
99	U.O.No.PS/ULBM-2018/3676dt.31.08.2018	Sharwan Kumar S/o Sh. Jogi Ram, Vill. Jahari, Distt. Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat
100	U.O.No.PS/ULBM-2018/3656dt.31.08.2018	Satish Kumar S/o Sh. Ram Kumar, DA-104, Ward No. 01, Sunder Moh Sonipat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
101	U.O.No.PS/ULBM-2018/3660dt.31.08.2018	Shri Sain Bhagat Mandir Sabha Pargna 360, Kam Road, Sonapat (Regd. No. 00551), Distt. Sonapat. "For the construction of community hall to be used genera public."	1600000	SDM Sonapat
102	U.O.No.PS/ULBM-2018/3664dt.31.08.2018	Sheela W/o Lt. Sh. Rajender, #831/16, Rajender Nagar Sonapat Barwasni(202), Distt. Sonapat. "For Financial assistance for achieving higher education for children being poor."	100000	SDM Sonapat
103	U.O.No.PS/ULBM-2018/3668dt.31.08.2018	Sunil S/o Sh. Baljeet, Vill. Kabirpur, Distt. Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
104	U.O.No.PS/ULBM-2018/3672dt.31.08.2018	Devender S/o Sh. Chandram, Ward, No. 26,#512/26, West Ram Nagar. Distt. Sonapat. "For financial assistance for achieving higher education for her daughter."	100000	SDM Sonapat
105	U.O.No.PS/ULBM-2018/3680dt.31.08.2018	Vimukt Ghumantu Jan Jati Kalyan Sangh (Regd. 5998) Sanoli Road, Gali No. 06, Baljit Nagar, Distt. Panipat. "For development cultural and sports activities."	500000	SDM Panipat
106	U.O.No.PS/ULBM-2018/3624dt.31.08.2018	Shaheed Captain Deepak Sharma Memorial Charitable Trust (Regd. No. CIT/RTK/ITO/Hq (ADMN)/285-S/12A/2010-11/6525) #925A/28, Bharat Colony, Model Town, Rohtak. "For development cultural and sports activities."	61000	SDM Ambala
107	U.O.No.PS/ULBM-2018/3524dt.31.08.2018	The Photojournalist Welfare Association (Regd. No. 5331) # 3555. Sector-46C, Chandigarh. "For promotion of cultural activities."	200000	SDM Panchkula
108	U.O.No.PS/ULBM-2018/3600dt.31.08.2018	Babli W/o Sh. Pawan Kumar, Near Society Bank Siwan. Distt. Kaithal. "For financial assistance for repair of house being poor."	100000	SDM Panchkula
109	U.O.No.PS/ULBM-2018/4139 2524dt.27.09.2018	Meena Rani W/o Sh. Manohar Lal, #203/2 Sudam Nagar, Sonapat. "For assistance for repair of house being poor."	200000	SDM Sonapat
110	U.O.No.PS/ULBM-2018/1400dt.22.10.2018	Sabho W/o Late Sh Kewal Singh, Vill-Rabhra, Tehsil Gohana, Distt-Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat
111	U.O.No.PS/ULBM-2018/1404dt.22.10.2018	Meenakshi W/o Sh. Rajender, #629/3, Ward. No.06, New Mahabir Colony, Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat
112	U.O.No.PS/ULBM-2018/1408dt.22.10.2018	Prem kumar S/o Taarif Singh, Gopal Nagar, W.No. 28, Distt.- Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
113	U.O.No.PS/ULBM-2018/1416dt.22.10.2018	Vanita Grover W/o Sh. Ashok Grover, #775 Bham Colony, Distt.- Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat
114	U.O.No.PS/ULBM-2018/1420dt.22.10.2018	Jagjeet S/o Sh. Dharmpal, VPO -Sisana, Distt.- Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat
115	U.O.No.PS/ULBM-2018/1424dt.22.10.2018	Anand Kumar S/o Sh. Ram Chand. #403/5 Lal Darwaja Chohatta Mohala, Distt.- Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
116	U.O.No.PS/ULBM-2018/1428dt.22.10.2018	Bala W/o Sh. Krishan, VPO-Sanpera, Tehsil-Ganaur, Distt.- Sonapat. "For assistance for repair of house being poor."	40000	SDM Sonapat
117	U.O.No.PS/ULBM-2018/1432dt.22.10.2018	Sheelawati W/o Sh. Devender Kumar. Adarsh Nagar, Near Jain Park. Distt.- Sonapat. "For financial assistance for achieving higher education for her daughter."	60000	SDM Sonapat
118	U.O.No.PS/ULBM-2018/1436dt.22.10.2018	Samaj Kalyan Parishad (Regd. No.881/2015), Vill.- Rohat, Distt.- Sonapat. "For purchase of clothes, meals etc. for the peoples of society being poor."	100000	SDM Sonapat
119	U.O.No.PS/ULBM-2018/1440dt.22.10.2018	Subodh Kumar Panchal S/o Sh. Daya Ram, VPO- Gadhi Ghasita, Gopal Nagar, #1/44B, W.No.28, Distt.- Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat
120	U.O.No.PS/ULBM-2018/1444dt.22.10.2018	Balwan S/o Sh. Govrdan, #1065, Near Neelam Road Garhi, Distt.- Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat
121	U.O.No.PS/ULBM-2018/1448dt.22.10.2018	Mukesh Kumar S/o Jagdish Saini, VPO- Kabirpur, Saini Bhawan K Pichhe, Distt.- Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
122	U.O.No.PS/ULBM-2018/1452dt.22.10.2018	Kavita W/o Sh. Balram, #210, Lohar Pana, Khizarpur Jat Majra, Distt.- Sonapat. "For financial assistance for achieving higher education for her daughter."	50000	SDM Sonapat
123	U.O.No.PS/ULBM-2018/1460dt.22.10.2018	Jitender Mehta S/o Sh. Om Parkash, #289/7 Vikas Nagar Colony, Distt. - Sonapat. "For financial assistance for compensative the loss/damage due to fire accident of his shop."	200000	SDM Sonapat
124	U.O.No.PS/ULBM-2018/1464dt.22.10.2018	Sandeep Kumar S/o Sh. Nand Ram Sharma, VPO- Shahzadpur, Distt.- Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat
125	U.O.No.PS/ULBM-2018/1468dt.22.10.2018	Suresh Kumar S/o Sh. Mulkhtiar Singh, #340/24, Arya Nagar, Distt.- Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat
126	U.O.No.PS/ULBM-2018/1476dt.22.10.2018	Lucky S/o Sh. Uttam Singh, Dhanak Basti, Ward. No.03, Distt.- Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
127	U.O.No.PS/ULBM-2018/1480dt.22.10.2018	Sharwan Kumar S/o Sh. Jogi Ram, VPO- Jahri. Distt.- Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
128	U.O.No.PS/ULBM-2018/1484dt.22.10.2018	Bharat Vikas Parishad (Regd. No. S-2272/1963), Govind Shakha #510, Sector-14, Distt. Sonapat. "For the construction of Community hall to be used by general public	200000	SDM Sonapat
129	U.O.No.PS/ULBM-2018/1488dt.22.10.2018	Rachna W/o Sh. Bijender, #1887, Sector-15, Old Housing Board Colony, Distt.-Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
130	U.O.No.PS/ULBM-2018/1492dt.22.10.2018	Ram Kishan S/o Sh. Binja Ram, #629/2, New Mahabir Colony, Distt.- Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat
131	U.O.No.PS/ULBM-2018/1500dt.22.10.2018	District Football Association (Regd. No.02084), Distt.- Sonapat. "For development cultural and sports activities."	200000	SDM Sonapat
132	U.O.No.PS/ULBM-2018/1504dt.22.10.2018	Naitik Sanskar Siksha Sewa Samiti (Regd. No. 00150), Bhagar Singh Colony, Distt.-Sonapat. "For distribution of Books/Copies and Food Material to the poor children of society."	51000	SDM Sonapat
133	U.O.No.PS/ULBM-2018/1508dt.22.10.2018	S.S. Jain Sabha (Regd. No. SNP-115/2001-05). Vill.- Fazilpur. Distt.-Sonapat. "For the construction of community hall to be used by the general public."	500000	SDM Sonapat
134	U.O.No.PS/ULBM-2018/1512dt.22.10.2018	Naresh S/o Sh. Karan Singh, #49/16, Rajinder Nagar, Near Head Post Office. Distt.- Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
135	U.O.No.PS/ULBM-2018/1516dt.22.10.2018	Parteek Jain S/o Sh. Ajit Jain. #646/23. Gali No.01. Parbhu Nagar, Distt. - Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat
136	U.O.No.PS/ULBM-2018/1520dt.22.10.2018	Suresh W/o Sh. Om Kumar. Industrial Area, Parbhu Nagar, Distt.- Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
137	U.O.No.PS/ULBM-2018/1524dt.22.10.2018	Parmod Gupta S/o Sh. Kishan Gupta. #154/11. Kishanpura, Near Arya Samaj Mandir, Ganaur, Distt.- Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
138	U.O.No.PS/ULBM-2018/1528dt.22.10.2018	Grappling Federation of India (Regd. No. 00862). Raj House, #176/18, Laxmi Nagar, Meham Road, Gohana. Distt.-Sonapat. "For development cultural and sports activities."	350000	SDM Sonapat
139	U.O.No.PS/ULBM-2018/1532dt.22.10.2018	Ompati W/o Sh. Satpal, Shastri Colony, Gali No.04, W.No.31, Distt.- Sonapat. "For financial assistance for repair of house being poor."	200000	SDM Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
140	U.O.No.PS/ULBM-2018/1536dt.22.10.2018	Ram Parkash S/o Sh. Dhane Ram, Vill.- Kalupur, Distt.- Sonapat. "For financial Assistance for repair of house being poor."	50000	SDM Sonapat
141	U.O.No.PS/ULBM-2018/1540dt.22.10.2018	Balwan Singh S/o Sh. Dharam Singh Prjapat, #603/30, Mehlaana Road, Garhi Brahmana. Distt.- Sonapat. "For Assistance for repair of house being poor."	100000	SDM Sonapat
142	U.O.No.PS/ULBM-2018/1544dt.22.10.2018	Ashok Kumar S/o Sh. Hiraanand, #396, Faiz Bazar, Distt.- Sonapat. "For financial assistance for repair of house being poor." "	100000	SDM Sonapat
143	U.O.No.PS/ULBM-2018/1548dt.22.10.2018	Satyapal Singh S/o Sh. Mahender Singh, Sastri Colony. Gali No.04, Distt.- Sonapat. "For financial Assistance for repair of house being poor."	50000	SDM Sonapat
144	U.O.No.PS/ULBM-2018/1552dt.22.10.2018	Mahabir Singh S/o Sh. Zile Singh, #961, VPO- Rathdana, Distt.- Sonapat. "For financial assistance for repair of house being poor."	200000	SDM Sonapat
145	U.O.No.PS/ULBM-2018/1553dt.22.10.2018	Sudesh W/o Sh. Mahavir, #580, Ward No.03, Dhanak Basti. Distt.- Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
146	U.O.No.PS/ULBM-2018/1561dt.22.10.2018	Saroj Kumari Dahiya D/o Late Sh. Tulsi Ram Dahiya, Rishi Colony, Near Sabji Mandi, Distt. Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
147	U.O.No.PS/ULBM-2018/1573dt.22.10.2018	Shastri Park Welfare Society (Regd. No. 1868), Opp. jiwana Hospital, Rohtak Raod, Sonapat. "For the const. of community hall to be used by the general public."	250000	SDM Sonapat
148	U.O.No.PS/ULBM-2018/1569dt.22.10.2018	Aarogyadham Charitable Trust (Regd. No. 2635), OPP. Atlas Mandir, Atlas Road, Sonapat. " For the const. of community hall to be used by the general public."	500000	SDM Sonapat
149	U.O.No.PS/ULBM-2018/1577dt.22.10.2018	Murti Devi W/o Sh. Nand Lal, #940/7 jai Colony, Gohana Raod, Sonapat. "For financial assistance for repair of house being poor."	200000	SDM Sonapat
150	U.O.No.PS/ULBM-2018/1581dt.22.10.2018	Shiv Shakti Sewa Samiti (Regd. No. 02451), Gurmandi, Janta Hospital Wali Gali, Old Rohtak Road, Distt. Sonapat. "For the const. of community hall to be used by the general public."	500000	SDM Sonapat
151	U.O.No.PS/ULBM-2018/1585dt.22.10.2018	Shive Shakti Mandir Samiti (Regd. No. 01787), Chawla Colony, Near Shri Ram Modern Sr. Sec. School, Sonapat. "For the const. of community hall to be used by the general public."	700000	SDM Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
152	U.O.No.PS/ULBM-2018/1589dt.22.10.2018	Sonipat Senior Citizen Welfare Association (Regd. No. ft. 991), 13, Chintpurni Colony, Sonapat. "For the const. of community hall & purchase of clothes, meals etc. for the peoples of society being poor."	250000	SDM Sonapat
153	U.O.No.PS/ULBM-2018/1593dt.22.10.2018	- Prachin Hanuman Mandir Parbhandak Samiti (Regd. No. 63), Kachehri parisar, Gohana Road, Distt. Sonapat. "For the const. of community hall to be used by the general public."	500000	SDM Sonapat
154	U.O.No.PS/ULBM-2018/1597dt.22.10.2018	Kumauu Sabha Sonapat (Regd. No. 02700), Sh. Nav Durga Shaktipeeth, New Jiwannagar, Sonapat. "For the const. of community hall of be used by the general public."	500000	SDM Sonapat
155	U.O.No.PS/ULBM-2018/1609dt.22.10.2018	Mahesh S/o Sh. Mool Chand, #1158/27, Arya Nagar, Suri Petrol Wali Gali, Distt. Sonapat. "For financial	200000	SDM Sonapat
156	U.O.No.PS/ULBM-2018/1613dt.22.10.2018	Ram Kumar S/o Sh. Jai singh, Vill. Pabnera, The- Ganaur, Distt. Sonapat. "For financial assistance for repair of house being poor."	50000	SDM Sonapat
157	U.O.No.PS/ULBM-2018/1565dt.22.10.2018	Atul Kumar S/o Sh. Sajeev Kumar, #550/18, Near Tara Nagar, Distt. Sonapat. "For financial assistance for achieving higher education for her Sister being poor."	100000	SDM Sonapat
158	U.O.No.PS/ULBM-2018/1557dt.22.10.2018	Savita jain W/o Sh. Anil Jain, #359, Ward No. 01, Dhobi Para, Distt. Sonapat. "For financial assistance for achieving higher education for her daughter being poor."	100000	SDM Sonapat
159	U.O.No.PS/ULBM-2018/1472dt.22.10.2018	Savita W/o Sh. Kuldeep Singh, #754/25, West Ram Nagar, Gali No. 02, Distt. Sonapat. "For financial assistance for achieving higher education for her daughter being poor."	100000	SDM Sonapat
160	U.O.No.PS/ULBM-2018/1496dt.22.10.2018	Sushil Kumar S/o Sh. Daya Ram, #323, vill. Agondh Missing, Distt. Karnal. " Financial Assistance for repair of house being poor."	200000	SDM Karnal
161	U.O.No.PS/ULBM-2018/1601dt.22.10.2018	Vishwakarma Jangra Brahman Sabha (Regd. No. ROS 028), Jyoti nagar, Kaithal Road, Distt. Karnal. "For the purchase of furniture & computers for the people of society being poor."	51000	SDM Karnal
162	U.O.No.PS/ULBM-2018/1456dt.22.10.2018	Sushila Devi W/o Late Sh. Ram Singh, Redhana Colony, Shadipur (Julana), Distt. Jind. "For financial Assistance for repair of house being poor."	100000	SDM Jind

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
163	U.O.No.PS/ULBM-2018/4415dt.22.10.2018	Executive Officer, M.C., Kaithal. "For the const. of Road from Panth Nagar, Ambala Road, hanuman Nagar Wali Gali to the House of Sh. Kukkan Bansal."	1000000	SDM Kaithal
164	U.O.No.PS/ULBM-2018/1605dt.22.10.2018	Lalita W/o Late Sh. Harish Kumar, Indra Colony, Mohalla Jahajgarh, Vill. Beri, Distt. Jhajjar. "For financial assistance for repair of house being poor."	200000	SDM Jhajjar
165	U.O.No.PS/ULBM-2018/1412dt.22.10.2018	Sunita W/o Late Sh. Baljit Jagmal, VPO. Rajthal, Distt. Hisar." For financial assistance for repair of house being poor."	100000	SDM Hisar
166	U.O.No.PS/ULBM-2018/4668dt.26.11.2018	Indian Media Journalists Union (Regd. No.DRTU/2015/43/SWD.Flat No.23, Sec. 13, Pocket-1, Phase-2. Netaji Subash Apartment Dwarka, New Delhi-110075. "For const. of community hall to be used by	250000	Under Secy (C.M.Cell-II)Haryana.
167	U.O.No.PS/ULBM-2018/4521dt.31.10.2018	Smt. Prem Lata W/o Sh. Brijesh Tiwari, C-13, Inderpuri, Old D.C. Road, Sonapat. "For the financial assistance for S repair of house being poor	200000	SDM Sonapat
168	U.O.No.PS/ULBM-2018/4640dt.26.11.2018	Smt. Prem Lata W/o Late Sh. Ved Parkash Sharma, Vill. Sikanderpur Majra, Gohana, Distt. Sonapat. "For the financial assistance for repair of house being poor."	200000	SDM Gohana
169	U.O.No.PS/ULBM-2018/4644dt.26.11.2018	Parshuram Yuva Pariwar Samiti (Regd. No. 02569), First floor, Attri cyber Point Near Sarkari Hospital, distt. Sonapat. "For the construction of community hall & purchase of clothes, meals etc. for the peoples of society being poor."	100000	SDM Sonapat
170	U.O.No.PS/ULBM-2018/4648dt.26.11.2018	Omi W/o Sh. Dariya Singh, Meded Mohalla, Ward. No. 14, Distt. Sonapat. "For the financial assistance for repair of house being poor."	50000	SDM Sonapat
171	U.O.No.PS/ULBM-2018/4652dt.26.11.2018	Shri Devi Ji Chittanevali Mata Mata Mandir (Siddh Peeth) Sahar Sonapat Samiti (Regd. No. 02230), chhota Halwai Hattha, Distt. Sonapat. "For the construction of community hall to be used by the general public."	1100000	SDM Sonapat
172	U.O.No.PS/ULBM-2018/4656dt.26.11.2018	Gopal S/o Late Sh. Bhim Singh, 688/27, Jawahar Nagar, Distt. Sonapat. "For the financial for repair of house being poor."	50000	SDM Sonapat
173	U.O.No.PS/ULBM-2018/4660dt.26.11.2018	Vakson Colony Model town Residents Welfare Association Sonapat (Regd. No. 02181). "for the construction of community hall to be used by the general public.	200000	SDM Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
174	U.O.No.PS/ULBM-2018/4671dt.26.11.2018	Indersingh panchal S/o Sh. Mansingh, Vishkarma nagar. Purkhas Road Near Sugarmil, Hanuman Nagar, Distt Sonapat. "For the financial assistance for repair of house being poor."	100000	SDM Sonapat
175	U.O.No.PS/ULBM-2018/4675dt.26.11.2018	Pardeep Kumar S/o Sh. Raghubir, Devru Road, Laxm Service Center, Near Shanti Gyan Garden, Distt Sonapat. "For financial assistance for compensative the loss/damage due to fire accident of his shop.	100000	SDM Sonapat
176	U.O.No.PS/ULBM-2018/4679dt.26.11.2018	Sonu S/o Sh. Randhir, Sain Samaj, Saini Mohalla, Ander No. and dates of Letter Raj Mohalla, Sabun Darwaja, Distt. Sonapat. "For the financial assistance for repair of house being poor."	150000	SDM Sonapat
177	U.O.No.PS/ULBM-2018/4684dt.26.11.2018	." Arya Samaj Sector-14, Sonapat (Regd. No. 108). "For the construction of community hall to be used by the general public."	200000	SDM Sonapat
178	U.O.No.PS/ULBM-2018/4688dt.26.11.2018	Shri Shri Bala Ji Sewa Samiti (Regd. No. 02692), Shiv Nagar, Near Dayamuni School, distt. Sonapat. "For health camp and distribution free medicine & wheel chairs to poor families."	250000	SDM Sonapat
179	U.O.No.PS/ULBM-2018/4692dt.26.11.2018	Shri Sai baba Mitr Mandal (Regd. No. 02460), Industrial Area, Near Post Office, Distt. Sonapat. "For the construction of community hall to be used by the general public."	500000	SDM Sonapat
180	U.O.No.PS/ULBM-2018/4696dt.26.11.2018	Sudesh W/o Sh. Jakir, #DG 645, W. No. 07, Near Choti Maszid, Mohalla Kalan, Distt-Sonapat. "For financial assistance for repair of house being poor."	100000	SDM Sonapat
181	U.O.No.PS/ULBM-2018/4700dt.26.11.2018	Bijender Singh S/o Sh. Raj Singh, #3/4, Faiz Bazar, Distt-Sonapat. "For financial assistance for repair of house being poor."	200000	SDM Sonapat
182	U.O.No.PS/ULBM-2018/4705dt.26.11.2018	Gindori D/o Sh. Radheshyam, #140/27, Bhram Nagar, Distt-Sonapat. "For financial assistance for repair of house being poor."	200000	SDM Sonapat
183	U.O.No.PS/ULBM-2018/4709dt.26.11.2018	Swami Vivekananda Cultural Society (Regd. No. 02674), 352, Old Housing Board Colony, Distt.-Sonapat. "For the construction of community hall to be used by the general public."	100000	SDM Sonapat
184	U.O.No.PS/ULBM-2018/4713dt.26.11.2018	Durga Mandir Parbhand Samiti (Regd. No. 00354), Dev Nagar, Gali No.03, Distt-Sonapat. "For the construction of community hall to be used by the general public."	500000	SDM Sonapat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
185	U.O.No.PS/ULBM-2018/4717dt.26.11.2018	Sunita Rana W/o Yudhbir Rana, #Chawala Colony, Gali No.06, Distt-Sonepat. "For financial assistance for repair of house being poor."	50000	SDM Sonepat
186	U.O.No.PS/ULBM-2018/4725dt.26.11.2018	Kailashi W/o Sh. Nathu, #110Jamal Pura, Ward. No. 07, Distt-Sonepat. "For financial assistance for repair of house being poor."	50000	SDM Sonepat
187	U.O.No.PS/ULBM-2018/4729dt.26.11.2018	Bishan Sarup S/o Sh. Banwari Lal, #350/5, Lal Darwaja, Bagdi Mohalla, Distt-Sonepat. "For financial assistance for repair of house being poor."	50000	SDM Sonepat
188	U.O.No.PS/ULBM-2018/4733dt.26.11.2018	Dhanpati W/o Sh. Naresh Kumar, VPO-Gadhi Ghasita, Behind Hindu College, Gopal Nagar, Distt-Sonepat. "For financial assistance for repair of house being poor."	50000	SDM Sonepat
189	U.O.No.PS/ULBM-2018/4737dt.26.11.2018	Kalasho W/o Sh. Mam Chand, VPO-Garhi Brahamana, Ward. No.30, Distt-Sonepat. "For financial assistance for repair of house being poor."	100000	SDM Sonepat
190	U.O.No.PS/ULBM-2018/4741dt.26.11.2018	Gram Panchayat, Khelpla Khand Kathura, Tehsil-Gohana, Distt.-Sonepat. "For installing system of Conservation."	50000	SDM Gohana
191	U.O.No.PS/ULBM-2018/4749dt.26.11.2018	Sunehari W/o Sh. Tek Chand, #DC-158, Khatik Basti Jamalpura, Distt-Sonepat. "For financial assistance for repair of house being poor."	50000	SDM Sonepat
192	U.O.No.PS/ULBM-2018/4753dt.26.11.2018	Mahesh S/o Late Sh. Bhagwan, #Vishal Nagar, Gali No.07, Near Petrol Pump, Old Rohtak Road, Distt- Sonepat. "For financial assistance for repair of house being poor."	50000	SDM Sonepat
193	U.O.No.PS/ULBM-2018/4757dt.26.11.2018	Raj Jain W/o Sh. Susheel Jain, #613/4, Jmalpura, Distt- Sonepat. "For financial assistance for repair of house being poor."	200000	SDM Sonepat
194	U.O.No.PS/ULBM-2018/4761dt.26.11.2018	Madan Saini S/o Late Sh. Mahender Singh, #59, Gali No.03, kaushik Nursery, Bandepur, Distt. Sonepat. "For the financial assistance for repair of house being poor."	50000	SDM Sonepat
195	U.O.No.PS/ULBM-2018/4765dt.26.11.2018	Har Har Shive Shakti Sewa Samiti (Regd. No. 02451). Gurmandi, distt. Sonepat, Old Rohtak Road wali Gali, Hanta Hospital, "For the construction of community hall to be used by the general public."	500000	SDM Sonepat
196	U.O.No.PS/ULBM-2018/4769dt.26.11.2018	Ram Narayan S/o Sh. Hukam Chand, Ward. No. 30 Saraswati Vihar Garhi Barahaman, Distt. Sonepat. "For the financial assistance for repair of house being poor."	150000	SDM Sonepat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
197	U.O.No.PS/ULBM-2018/4773dt.26.11.2018	Gopal Ram S/o Sh. Kaidar Nath, VP Nahara, #1982, Railway Road, Tehsil & Distt. Sonapat. "For the financial assistance for achieving higher education for her daughter being poor."	50000	SDM Sonapat
198	U.O.No.PS/ULBM-2018/4777dt.26.11.2018	Krishan Lal S/o Sh. Kirpal singh, #189/19, Jeewan Nagar, Distt. Sonapat. "For the financial assistance for repair of house being poor."	100000	SDM Sonapat
199	U.O.No.PS/ULBM-2018/4781dt.26.11.2018	Sandeep Jain S/o sh. Tara Chand Jain, #71, Ward. No.04, Mohlla Chaudhriyan, Distt. Sonapat. "For the financial 18 assistance for repair of house being poor."	100000	SDM Sonapat
200	U.O.No.PS/ULBM-2018/4789dt.26.11.2018	Mahavir Prasad S/o Sh. Fateh Singh. Vpo Gohana, Distt. Sonapat. "For the financial assistance for repair of house	50000	SDM Gohana
201	U.O.No.PS/ULBM-2018/4794dt.26.11.2018	Saurabh Sharma S/o Sh. Ram Kanwar Sharma, #5/555, Indra colony, Distt. Sonapat "For the financial assistance for repair of house being poor."	200000	SDM Sonapat
202	U.O.No.PS/ULBM-2018/4798dt.26.11.2018	Gram Panchayat Moi Khand Ganaur, Distt. Sonapat. "For the construction of community hall to be used by the general public."	500000	SDM Ganaur
203	U.O.No.PS/ULBM-2018/4806dt.26.11.2018	Krishna Sharma W/o Sh. Jawahar lal Sharma, Ward. No.01, Jatwara, Dobhipada, distt. Sonapat. "For the financial assistance for repair of house being poor."	100000	SDM Sonapat
204	U.O.No.PS/ULBM-2018/4785dt.26.11.2018	Sansar bhushan S/o Sh. Balbir Kumar Dinakar, #145, Aggarsain Colony, Distt. Sirsa. "For the financial assistance for repair of house being poor."	200000	SDM Sirsa
205	U.O.No.PS/ULBM-2018/4664dt.26.11.2018	Yuva Khel and Sanskritik Club (Regd. No. 01505), Thanesar, Distt. Kurukshetra. "For the purchase of Sports equipments."	250000	SDM Thanesar
206	U.O.No.PS/ULBM-2018/4721dt.26.11.2018	Mosmi W/o Sh. Rajesh Arya, 1195/2, Shastri Nagar, Distt. Rohtak. "For the financial assistance for achieving 18 higher education for her daughter being poor."	50000	SDM Rohtak
207	U.O.No.PS/ULBM-2018/4802dt.26.11.2018	." Ranbir S/o Sh. Tara Chand, Vill. Sangan, Teshil & Distt. Kaithal. "For the financial assistance for repair of house 8 being poor."	50000	SDM Kaithal
208	U.O.No.PS/ULBM-2018/4810dt.26.11.2018	Sukh Bir Singh S/o Sh. Rameshwar, Vill. Fartia Kehar, PO- Fartia Bhima, Teshil - Loharu Distt. Bhiwani. "For 8 the financial assistance for repair of house being poor."	200000	SDM Loharu

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
209	U.O.No.PS/ULBM-2018/4745dt.26.11.2018	Sonia W/o Late Sh. Sanjay Kumar, #46/3, Krishan Pura, Gali No. 03, Distt. Panipat. "Financial assistance for repair of hose being poor."	100000	SDM Panipat
211	U.O.NO. 04 Dt. 02.01.2019	Taruna D/o Sh. Ashok Kumar, #707, Jamalpura, Near SD Girls School, Distt. Sonipat. "For financial assistance for achieving higher education being poor."	40000	SDM SONEPAT
212	U.O.NO. 08 Dt. 02.01.2019	Sanatan Dharam Sabha (Regd. No. 01813) Mohalla Kot, Distt.-Sonepat. "For the construction of community hall to be used by the general public."	200000	SDM SONEPAT
213	U.O.NO. 12 Dt. 02.01.2019	Association of Sonipat Hockey (Regd. No. 00456) #736, Double Storey Opp. Side of Aman Banket Hall, Land Mark Spring Bird School Atlas Road, Distt.-Sonipat. "For development cultural and sports activities."	100000	SDM SONEPAT
214	U.O.NO. 16 Dt. 02.01.2019	Rajyoga Education and Research Foundation (Regd. No. 12801) Vill. Nangal Khurd, GT Road, PO Kamaspur, Distt.-Sonepat. "For the construction of community hall to be used by the general public."	500000	SDM SONEPAT
215	U.O.NO. 24 Dt. 02.01.2019	Ram Niwas S/o Sh. Rameshwar Das, #421, Ward No. 23, Aggarsen Nagar, Post-office wali Gali, Mandi, Distt.-Sonepat. "For financial assistance for repair of house being poor."	100000	SDM SONEPAT
216	U.O.NO. 28 Dt. 02.01.2019	Neelam Gautam W/o Sh. Suber Kumar Gautam, #1803, Patel Nagar, Gali No.03, Near Anand Kriyana Store, Distt.-Sonepat. "For financial assistance for repair of house being poor."	50000	SDM SONEPAT
217	U.O.NO. 32 Dt. 02.01.2019	Monu W/o Late Sh. Vipin, #2858, 1st Floor, New Housing Board Colony, Sector-23, Distt.-Sonepat. "For financial assistance for repair of house being poor."	50000	SDM SONEPAT
218	U.O.NO. 36 Dt. 02.01.2019	Mukesh Devi W/o Late Sh. Rajkumar, Panajogan, Vill. Jaun (2), Distt.-Sonepat. "For financial assistance for repair of house being poor."	50000	SDM SONEPAT
219	U.O.NO. 40 Dt. 02.01.2019	Devi Das S/o Sh. Sukhbir Singh, #501/27, Dev Nagar, Distt.-Sonepat. "For financial assistance for repair of house being poor."	50000	SDM SONEPAT
220	U.O.NO. 45 Dt. 02.01.2019	Om Parkash S/o Sh. Nek Raj, #46/28, Garhi Ghasita →Gopal Nagar, Distt.-Sonepat. "For financial assistance for repair of house being poor."	100000	SDM SONEPAT

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
221	U.O.NO. 49 Dt. 02.01.2019	Saurabh Jain S/o Sh. Pawan Kumar Jain, #2060, 9 Sector-12, Distt.-Sonepat. "For financial assistance for repair of house being poor."	100000	SDM SONEPAT
222	U.O.NO. 53 Dt. 02.01.2019	andeep Mittal S/o Sh. Rameshwar Dass Mittal, #399, 19 Ward. No. 22, Bharat Puri Near Hindu Charitable Hospital, Distt.-Sonepat. "For financial assistance for repair of house being poor."	50000	SDM SONEPAT
223	U.O.NO. 65 Dt. 02.01.2019	Surajkant Mishra S/o Sh. Uday Nath, Shastri Colony, Gali No. 1/3, #1838/31, Gohana Road, Distt.-Sonepat. "For financial assistance for repair of house being poor."	50000	SDM SONEPAT
224	U.O.NO. 69 Dt. 02.01.2019	Shri Krishan Bhagwan Gaushala (Regd. No. 136). Near Shanti Service Station, Sonepat Road. Tehsil- Gohana. "For construction of shed and purchase of fodder."	40000	SDM GOHANA
225	U.O.NO. 73 Dt. 02.01.2019	Rajesh Kumar S/o Late Sh. Karan Singh, Bhagat Singh Colony, Ward. No.25, Distt.-Sonepat. "For financial assistance for repair of house being poor."	100000	SDM SONEPAT
226	U.O.NO. 77 Dt. 02.01.2019	Gurudwara Sri Guru Singh Sabha (Regd. No.206). Near Sijan Singh Park, Distt.-Sonepat. "For the construction of community hall to be used by the general public."	500000	SDM SONEPAT
227	U.O.NO. 81 Dt. 03.01.2019	Kiran Bala Wo Bhramjeet, Ward No. 28, #17	100000	SDM SONEPAT
228	U.O.NO. 85 Dt. 03.01.2019	Tehsil Kot Addu Birdari (Regd. No. 0268), Rishi Nagar, Dist-Sonepat "For the construction of community hall to be used by the general public." 2	25000	SDM SONEPAT
229	U.O.NO. 89 03.01.2019 Dt.	Max Bharti Raktvahini (Regd. No.02623). Vill Shahpur Turk, Near Sector-18, Distt-Sonepat. "For the construction of community hall to be used by the general public	100000	SDM SONEPAT
230	U.O.NO.PS/ULBM-2018/97 Dt. 03.01.2019	Lalit Kumar S/o Sh. Mahavir Parsad Gupta. Purani Anaj Mandi. Tehsil-Gohana, Distt-Sonepat. "For financial assistance for repair of house being poor."	50000	SDM GOHANA
231	U.O.NO. 105 Dt. 03.01.2019	Shiv Raj Singh Nain, #5/400, Defence Colony, Distt.- Sonepat. "For financial assistance for repair of house being poor	40000	SDM SONEPAT
232	U.O.NO. 109 Dt. 03.01.2019	Meena Devi W/o Sh. Rajesh Kumar, Jeewan Nagar, Distt -Sonepat "For financial assistance for repair of being poor"	50000	SDM SONEPAT

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
233	U.O.NO. 113 Dt. 03.01.2019	Virender Kumar S/o Sh. Suresh Kumar, #1139/26 Malviya Nagar, Mellana Road, Gali No.02, Dist- Sonapat "For financial assistance for repair of house being poor	200000	SDM SONEPAT
234	U.O.NO. 117 Dt. 03.01.2019	Jagwanti Wio Sh. Raj Bar, Shastri Colony, Gali No. 04, Ward No.31, "For financial assistance for repair of house being poor	50000	SDM SONEPAT
235	U.O.NO. 121 Dt. 03.01.2019	Geeta Wo Sh. Mahavir, Vill. Raipur, Near Shiv Mandir, Distt Sonapat "For financial assistance for repair house being poor	50000	SDM SONEPAT
236	U.O.NO. 125 Dt. 03.01.2019	Rohit S/o Sh. Sube Singh, #619/22, Panshil Colony, Distt.-Sonapat. "For financial assistance for repair of house being poor."	50000	SDM SONEPAT
237	U.O.NO. 129 Dt. 03.01.2019	Manjeet S/o Sh. Mahender Singh, #591, Ward. No.29, Mehia, Distt.-Sonapat. "For financial assistance for compensative the loss/damage due to fire accident of his shop."	250000	SDM SONEPAT
238	U.O.NO. 133 Dt. 03.01.2019	Shri Ram Jyotishapeeth (Regd. 01693) Sonapat, #894/5, Bada Bazar, Distt.-Sonapat. "For the construction of community hall to be used by the general public."	250000	SDM SONEPAT
239	U.O.NO. 137 Dt. 03.01.2019	Raj Kumar S/o Sh. Naurang Singh, #1274/30, Gadhi Bhrahman, Distt.-Sonapat. "For financial assistance for repair of house being poor."	50000	SDM SONEPAT
240	U.O.NO. 141 Dt. 03.01.2019	Santosh Devi W/o Sh. Krishan Kumar, #288, Ward. No.01, Jati Tala Khari Kauna, Distt.-Sonapat. "For financial assistance for repair of house being poor."	100000	SDM SONEPAT
241	U.O.NO. 148 Dt. 03.01.2019	Rajender S/o Sh. Babu Ram, #389, Ward No. 31, Gali No. 20, Mayur Vihar Shiv Colony, Distt.-Sonapat. "For financial assistance for repair of house being poor."	100000	SDM SONEPAT
242	U.O.NO. 20 Dt. 02.01.2019	Mayur Vihar Shiv Colony, Distt.-Sone financial assistance for repair of house be Bhartiya Patarkar Kalyan Manch (Regd. #792a/12, Professor Colony, Than Kurukshetra. "For purchase of Cameras of media activity.	200000	SDM KURUSHETRA
243	U.O.NO. 57 02.01.2020 Dt.	Bharat Vikas Parishad (Regd. No. 2272) Shakha Radaur, Distt.-Yamuna Nagar. "For the construction of community hall to be used by the general public."	250000	SDM RADAUR
244	U.O.NO. 61 02.01.2021 Dt.	Shashi Bhushan S/o Sh. Subhash Chand, #616/2, Jain Street, Distt.-Panipat. "For Financial assistance for achieving higher education for children being poor."	50000	SDM OANIJ

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
245	U.O.NO. 93 Dt. 03.01.2019	Mukesh Kumar S/o Sh. Karam Singh, VPO-Bastada, Teh.-Garaunda, Distt.-Karnal. "For financial assistance for repair of house being poor."	100000	SDM GARHAUNDA
246	U.O.NO. 145 Dt. 03.01.2019	Basant Girjija Shree Society (Regd. No.60884), #123/5, Gali No.15, Sant Nagar, New Delhi. "For purchase of clothes and blankets being poor."	200000	UNDER SECY. (CM.CELL-11) HARYANA
247	U.O.NO. 460 Dt. 03.01.2019	Shree Hanuman Educational Trust (Regd. No.76),Regd. Off.307, B-09 ITI, Twin Tower, Netaji Subhash Place, Pitampura, Delhi-110034. "For const. of community centre to be used by general public."	200000	UNDER SECY. (CM.CELL-11) HARYANA
248	U.O.NO. 204 Dt. 13.02.2019	Phool Chandra Anuragi S/o Sh. Rakesh, Vill.	125000	SDM SONEPAT
249	U.O.NO. 212 Dt. 13.02.2019	World Renewal Spiritual Trust (Regd. No. E-	500000	SDM SONEPAT
250	U.O.NO. 228 Dt. 13.02.2019	Kashyap Vikas Manch (Regd. No. 1242), Sonapat. # 1058/29, Vikash Nagar, Gali No.3, Kakroi Road, Distt. Sonapat. "For completion of Dharamshala to be used by general public."	1000000	SDM SONEPAT
251	U.O.NO. 232 Dt. 13.02.2019	Manoj Kumar S/o Sh. Mahender Singh, Shanti Vihar, Ward No. 21, Distt. Sonapat. "For financial assistance for repair of house being poor."	100000	SDM SONEPAT
252	U.O.NO. 240 Dt. 13.02.2019	Achal Pandey S/o Sh. Rajdev Pandey, # 587/24, Arya Nagar, Distt. Sonapat. "For financial assistance for repair of house being poor."	50000	SDM SONEPAT
253	U.O.NO. 244 Dt. 13.02.2019	Bharatpuri Welfare Association (Regd. No. 2514) #734/22 2,00,0 Bharatpuri Distt. Sonipat. "For the construction of community hall to be used by the general public." ☐	200000	SDM SONEPAT
254	U.O.NO. 248 Dt. 13.02.2019	Guddu W/o Sh. Ram Phal, Ram Gali No. 3. Uttan Nagar, Gohana, Distt. Sonapat. "For financial assistance for repair of house being poor"	100000	SDM GOHANA
255	U.O.NO. 252 Dt. 13.02.2019	Arya Samaj Ashok Vihar Malviya Nagar, Sonapat (Regd. No. 65), Distt. Sonapat. "For purchase of furniture and Bar Library books beautification."	500000	SDM SONEPAT
256	U.O.NO. 260 Dt. 13.02.2019	Shri Ram Lila Sabha (Regd. No. 522). Shri Ra	200000	SDM SONEPAT
257	U.O.NO. 264 Dt. 13.02.2019	Sunita Lohchab W/o Late Sh. Rakesh Kumar, #24/358, Arya 50,0 Nagar, Distt. Sonapat. "For financial assistance for repair of house being poor."	50000	SDM SONEPAT

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
258	U.O.NO. 268 Dt. 13.02.2019	Shakuntla Sewa Samiti (Regd. No. 538), Village Purkhas Rathi, The-Ganaur, Distt. Sonapat. "For distribution of Books/Copies and Food Material to poor children of society."	100000	SDM GANAUR
259	U.O.NO. 272 Dt. 13.02.2019	Krishan Kumar S/o Sh. Om Parkash, Dahiya Colony, Gali No.02, Distt. Sonapat. "For financial assistance for repair of house being poor."	100000	SDM SONEPAT
260	U.O.NO. 276 Dt. 13.02.2019	Balwan Singh S/o Sh. Gopi Ram. #77, Sector-14, 1,00 Chintapura Colony, Distt. Sonapat. For financial assistance for repair of house being poor."	100000	SDM SONEPAT
261	U.O.NO. 284 Dt. 13.02.2019	Parmod S/o Sh. Aman Singh, Vill. Tharru, Shahzadpur, 50 Sonapat. "For financial assistance for repair of house being poor."	50000	SDM SONEPAT
262	U.O.NO. 288 Dt. 13.02.2019	Rajesh S/o Sh. Jai Kisha, H. No. 20, VPO 1.0 Shahjanpur, Near MIG Flat, Distt. Sonapat. "For financial assistance for repair of house being poor."	100000	SDM SONEPAT
263	U.O.NO. 292 Dt. 13.02.2019	rahaman Zila Sonapat (Regd. No. 937), Brahman Bhawan, Gohana Road, Distt. Sonapat. "For the construction of community hall to be used by the general public."	1000000	SDM SONEPAT
264	U.O.NO. 296 Dt. 13.02.2019	असहाय मानव (रजि० न० 2278), मकान न०-391, रूपनगर हरियाणा. "For the construction of community hall to be used by the general public."	500000	SDM SONEPAT
265	U.O.NO. 304 Dt. 13.02.2019	Shree Chandi Maa Mahakali Prachin Mandir Sidh Peeth 2 Samiti No. 00704) Kami Road, Near Baba Dham Distt. Sonapat." For the construction of community hall to be used by the general public."	250000	SDM SONEPAT
266	U.O.NO. 308 Dt. 13.02.2019	Krishna Devi W/o sh. Sardare, # 129/25, Jog	100000	SDM SONEPAT
267	U.O.NO. 312 Dt. 13.02.2019	Shri Durga Mandir Mahila Mandli (Regd. No	200000	SDM SONEPAT
268	U.O.NO. 316 Dt. 13.02.2019	Bucheshwar Mandir Sewa Samiti (Regd. No	1100000	SDM SONEPAT
269	U.O.NO. 320 Dt. 13.02.2019	Media Press Club (Regd. No. 02458), 15/16, MC Market Distt. Sonipat." For the purchase of Cameras for promotion of media activity."	200000	SDM SONEPAT
270	U.O.NO. 324 Dt. 13.02.2019	Ravinder Kumar S/o Sh. Pritam singh, VPO	100000	SDM SONEPAT
271	U.O.NO. 328 Dt. 13.02.2019	Vinod Kumar S/o Sh. Chand Ram, #411/26,	50000	SDM SONEPAT
272	U.O.NO. 332 Dt. 13.02.2019	Parmod S/o Sh. Ram Kumar. Devru Road, Je	100000	SDM SONEPAT

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
273	U.O.NO. 336 Dt. 13.02.2019	Rajni Devi W/o Sh. Ramesh Kumar, #1163/3	100000	SDM SONEPAT
274	U.O.NO. 340 Dt. 13.02.2019	Shri Ram Mandir Dharmarth Samiti (Regd. No. 02321), C/o 10.0 Shiv Mandir Kailash Colony, Rathdhana Road, Distt. Sonapat. "For construction of community centre to be used by general public.	1000000	SDM SONEPAT
275	U.O.NO. 344 Dt. 13.02.2019	Bhavya Education & Charitable Society (Regd. No. 02777) 1.0 C/O Shivam Palace, Opp. Govt. Polytechnic College, Rathdhana Road Distt. Sonapat. "For the construction of community centre to be used by general public."	100000	SDM SONEPAT
276	U.O.NO. 348 Dt. 13.02.2019	Atul Mahajan S/o Sh. Ravi Kumar, #2381, Sector-15, Distt. 3. Sonapat. "For the financial assistance for compensative the loss/damage due to fire accident of his shop."	300000	SDM SONEPAT
277	U.O.NO. 352 Dt. 13.02.2019	Ch. Chhotu Ram Samarak Samiti (Regd. No. 00668), Opp. Panchayat Bhawan, Gohana Road, Distt. Sonapat. "For the construction of community centre to be used by general public."	500000	SDM GOHANA
278	U.O.NO. 356 Dt. 13.02.2019	Sarv Dharm Mittar Sangthan (Regd. No. 02826), #528, Ward. No. 04, Bansal Bhawan Jamalpura, Faiz Bazar, Distt. Sonapat. "For construction of community centre to be used by general public."	200000	SDM SONEPAT
279	U.O.NO. 364 Dt. 13.02.2019	The Ambedkar Educational Society (Regd. No. 0303/2013), Kakroi Distt. Sonapat. "For promotion of cultural activities.	250000	SDM SONEPAT
280	U.O.NO. 368 Dt. 13.02.2019	Shiv Mandir Dharam Shala Bhaat Brahman Panchayat (Regd. No. 6806). Ward. No.05, Mohalla Bhatan, Distt. Sonapat. "For the construction of community centre to be used by general public."	500000	SDM SONEPAT
281	U.O.NO. 372 Dt. 13.02.2019	Murti W/o Sh. Rajender Prasad, #122/22, Rohtak Road, Shastri Park, Distt. Sonapat. "For financial assistance for repair of house being poor."	50000	SDM SONEPAT
282	U.O.NO. 376 Dt. 13.02.2019	Model Town Gayatri Park Residents Welfare	400000	SDM SONEPAT
283	U.O.NO. 384 Dt. 13.02.2019	evender S/o Sh. Subhash, VPO Sikanderpur Majra, Tehsil Gohana, Distt. Sonapat. "For financial assistance for compensative the loss/damage due to fire accident of his shop."	150000	SDM GOHANA
284	U.O.NO. 388 Dt. 13.02.2019	Ram Avtar S/o Sh. Chand, #118, Ward. No.	50000	SDM SONEPAT

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
285	U.O.NO. 400 Dt. 14.02.2019	oshan Lal S/o Sh. Lakhmi Chand, #423, Mas	50000	SDM SONEPAT
286	U.O.NO. 404 Dt. 14.02.2019	Sourabh Sharma S/o Sh. Hariom Sharma, Ram Dev Mandir, Lal Darwaja, Distt. Sonapat. "For the financial assistance for repair of house being poor."	50000	SDM SONEPAT
287	U.O.NO. 408 Dt. 14.02.2019	Guddo Devi W/o Sh. Mahipal Kumar Balmiki Basti, Ward. No. 05. Distt. Sonapat. "For the financial assistance for repair of house being poor."	50000	SDM SONEPAT
288	U.O.NO. 412 Dt. 14.02.2019	Ashok Kumar S/o Sh. Panjab Ram, #27B, Ward. No. 18, Tara Nagar, Old DC Road, Distt. Sonapat. "For the financial assistance for repair of house being poor."	50000	SDM SONEPAT
289	U.O.NO. 416 Dt. 14.02.2019	Saroj W/o Sh. Jai Bhagwan, Shastri Colony, Gali No. 01. Distt. Sonapat. " For the financial for repair of house being poor."	50000	SDM SONEPAT
290	U.O.NO. 420 Dt. 14.02.2019	Krishan S/o Sh. Maha Singh, Village Harsana Kalan, Distt. Sonapat. "For the financial assistance for repair of house	50000	SDM SONEPAT
291	U.O.NO. 424 Dt. 14.02.2019	Narender Kumar S/o Sh. Bhim Singh, Kailash Colony, #325/20. Near ITI. Distt. Sonapat. "For the financial assistance for repair of house being poor."	100000	SDM SONEPAT
292	U.O.NO. 428 Dt. 14.02.2019	Mukesh Kumar S/o sh. Banwari Lal, Ward. No.21. Near Little Angel School, Shanti Vihar, Distt. Sonapat. "For the financial assistance for repair of house being poor."	100000	SDM SONEPAT
293	U.O.NO. 432 Dt. 14.02.2019	Anita W/o Late Sh. Ram Prasad, Mohalla Kot, Ward. No.03, Distt. Sonapat. "For the financial assistance for repair of house being poor."	50000	SDM SONEPAT
294	U.O.NO. 436 Dt. 14.02.2019	Sunita D/o Sh. Tek Ram, Housing Board Colony, Ward. No.09, Near Sabji Mandi, Distt. Sonapat. "For the financial assistance for reapirof house being poor."	200000	SDM SONEPAT
295	U.O.NO. 440 Dt. 14.02.2019	The Maharaja Agrasen Samaj Kalyan Samiti (Regd. No. S- 48627). Maharaja Agrasen Marg, Sector-14-15, Distt. Sonapat. "For the construction of community centre to be used by general public."	1000000	SDM SONEPAT
296	U.O.NO. 444 Dt. 14.02.2019	Manjeet Kumar S/o Sh. Balbir Singh, #985/19, Ram Mandir New Jeevan Nagar, Distt. Sonapat. "For the financial for repair of house being poor."	200000	SDM SONEPAT

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
297	U.O.NO. 448 Dt. 14.02.2019	Shri Ghasi Ram Gathwala Khap Panchayati Parishad Ahulana (Regd. No. 0644), VPO Ahulana. Tehsil-Gohana, Distt. Sonapat. "For the construction of community centre to be used by general public."	500000	SDM GOHANA
298	U.O.NO. 452 Dt. 14.02.2019	Ganga Devi W/o Sh. Bali Ram. Kumar Chaupal, Jatwara Mohalla, Distt. Sonapat. "For financial assistance for repair of house being poor."	50000	SDM SONEPAT
299	U.O.NO. 456 Dt. 14.02.2019	Manav Milan Society (Regd. No. SNP-1348), #77, Sector- 15, Distt. Sonapat. "For purchase of food material and blankets to poor families of society."	100000	SDM SONEPAT
300	U.O.NO. 463 Dt. 14.02.2019	Priyanka W/o Sh. Pancham, #1168/12, Delhi Camp, Distt. Sonapat. "For financial assistance for achieving higher education for her daughter being poor."	50000	SDM SONEPAT
301	U.O.NO. 467 Dt. 14.02.2019	Krishna W/o Sh.Surender # 12/1, Bhim Nagar Sarang Road,Distt. Sonapat. "For financial assistance for repair of house being poor."	100000	SDM SONEPAT
302	U.O.NO. 471 Dt. 14.02.2019	Shakuntla W/o Sh.Ram Kumar, Vill. Purkhas Rathee, Distt. Sonapat. "For financial assistance for repair of house being poor."	100000	SDM SONEPAT
303	U.O.NO. 475 Dt. 14.02.2019	Pardeep S/o Late Sh. Randheer Singh, Baba Colony, Distt Sonapat. For the financial assistance for repair of house being poor."	50000	SDM SONEPAT
304	U.O.NO. 479 Dt. 14.02.2019	Rani W/o Sh. Anil Kumar, Vill. Akbarpur, Barota. Distt. Sonapat. "For the financial assistance for repair of house being poor."	50000	SDM SONEPAT
305	U.O.NO. 483 Dt. 14.02.2019	श्री सुन्दरकाण्ड यज्ञ समिति (रजि० नं०. 555), सेवा, कुन्ज, 32. गीता कॉलोनी "For purchase of food material and blamkets to poor families of society."	200000	SDM SONEPAT
306	U.O.NO. 487 Dt. 14.02.2019	Mahesh Kumar Gupta S/o Sh. Ram Bhagat Gupta, Murthal Road, Housing Colony, Distt. Sonapat. "For the financial assistance for compensative the loss/damage due to fire accident of his shop."	200000	SDM SONEPAT
307	U.O.NO. 491 Dt. 14.02.2019	Monu Sharma S/o Sh. Shiv Kumar. #551/5, Mohalla, Bagdiyan, Distt. Sonapat. "For the financial assistance for repair of house being poor."	100000	SDM SONEPAT
308	U.O.NO. 495 Dt. 14.02.2019	Swaranjit Singh S/o Sh. Balwant Singh, M-14/B, Industrial Area, Distt. Sonapat. "For the financial assistance for repair of house being poor."	100000	SDM SONEPAT

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
309	U.O.NO. 499 Dt. 14.02.2019	Raju S/o Sh. Ved Parkash, #18/41, Gadhi Ghasita, Gopal Nagar, Distt. Sonapat. For the financial assistance for repair of house being poor."	50000	SDM SONEPAT
310	U.O.NO. 503 Dt. 14.02.2019	Dalbir Singh S/o Sh. Ram Prashad, H. No. P568, Lal Darwaja, Distt. Sonapat. "For the financial assistance for repair of house being poor."	50000	SDM SONEPAT
311	U.O.NO. 507 Dt. 14.02.2019	Abhiyan Foundation (Regd. No. 0269), #1418, Ward. No. 31, pargati Nagar, Gohana Road, Distt. Sonapat. "For the construction of new rooms, purchase of library books & computers."	100000	SDM SONEPAT
312	U.O.NO. 511 Dt. 14.02.2019	Kaushal Goyal W/o Sh. Pawan Kumar Jain, #766/1, Ward. No.27. Dev Nagar, Distt. Sonapat. "For the financial assistance for repair of house being poor."	200000	SDM SONEPAT
313	U.O.NO. 236 Dt. 13.02.2019	Shweta Sharma D/o Sh. Kulwant Sharma, #C-30, Gali No. 08, Azad Nagar, Distt. Panipat. For the financial assistance for achieving higher education being poor."	100000	SDM PANIPAT
314	U.O.NO. 256 Dt. 13.02.2019	Hari Om Sewa Samiti (Regd. No. HR-KTL (01358)- 2000115435) H. O. Shop No.2, Ext. Grain Market, Dhand (Kaithal) Haryana. "For the construction of community hall to be used by the general public."	50000	sdm kaithal
315	U.O.NO. 208 Dt. 13.02.2019	Deputy Commissioner, Kaithal." For the distribute prize & Sweets Children, who take part in Parade & Cultural programme on Republic Day 2019."	200000	sdm kaithal
316	U.O.NO. 224 Dt. 13.02.2019	S.D. College Panipat, G.T. Road Panipat. "For the development cultural and sports activites."	100000	SDM PANIPAT
317	U.O.NO. 216 Dt. 13.02.2019	Sham Lal S/o Sh. Rahy Sham, #515/23, Gandhi Gali, Distt. Jind. "For the financial assistance for compensative the loss/damage due to fire accident of his shop."	500000	sdm jind
318	U.O.NO. 216 Dt. 13.02.2019	Nav Vidya High School (Regd. No. 11624), Narwana Road, Patila Chownk, Distt. Jind. "For development cultural and sports activites."	200000	sdm jind

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
319	U.O.NO. 101 Dt. 13.02.2019	Shri Shanti Sarup Sharma Memorial Educational & Charitable Trust (S-4 Trust) (Regd. No. 1297), #2022, Guru Nanak Vihar, Sector 48-c, chandigarh-160047. "For the promotion of cultural activities. Gaushala Trust (Regd. No. 673), #212, Sector- 06, Dist. Panchkula. "For purchase of fodders."	200000	sdm panchkula
320	U.O.NO. 300 Dt. 13.02.2019	Panchkula Gaushala Trust (Regd. No. 673), #212, Sector- 06. Dist. Panchkula. "For purchase of fodders."	250000	sdm panchkula
321	U.O.NO. 380 Dt. 13.02.2019	Vanvasi Kalyan Ashram Haryana (Regd. No. 885/86-87- 1980) Aggarsain Chowk, Bajrang Bali Colony.Rohtak Road, Distt. Bhiwani. "For the construction of community hall to be used by the general public."	500000	sdm bhiwani
322	U.O.NO. 280 Dt. 13.02.2019	Bala W/o Late Sh. Rajesh Kumar, Vill. Kharagwas, P.O. Boria Kamalpur, Distt. Rewar. "For the financial assistance for repair of house being poor."	200000	SDM REWARI
323	U.O.NO. 220 Dt. 13.02.2019	Manthan Eye Healthcare Foundation (Regd. No. U85320HR2017NPL07533), Regd. Office-1134, Sector- 21, Near unitech IT infospace, Distt. Gurugram. "For the construction of community centre to be used by general public."	500000	SDM GURUGRAM
324	U.NO. ULBM-2018/727 dt. 20.02.2019	Rakesh Kumar s/o Sh. Daryav Singh, Kabirpur, Ward No.20, Distt. Sonapat. "For financial assistance for repair of house being poor."	100000	SDM SONEPAT
325	U.NO. ULBM-2018/727 dt. 20.02.2019	Dharamshala Panchayat Jogiyan Society, Rohtak Road, Gukul Nagar, Near Kath Mandi, Sonapat. "For completion of Dharamshala to be used by general public."	500000	SDM SONEPAT
326	U.NO. ULBM-2018/727 dt. 20.02.2019	Ishwar Singh so Sh.Chandgi Ram, Ward No.20, Vill, Kabirpur, Distt. Sonapat. "For financial assistance for repair of house being poor"	100000	SDM SONEPAT
327	U.NO. ULBM-2018/727 dt. 20.02.2019	Raj Rani W/o Sh. Ravinder Kumar, DC-472, 739 Dhankan Basti, Distt. Sonapat. "For financial 02.19 assistance for repair of house being poor."	200000	SDM SONEPAT

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
328	U.NO. ULBM-2018/727 dt. 20.02.2019	Parmod Kumar Gupta S/o Sh. Jagdishwar Nath. 1743 #34/4, Jain Mohalla, Near Jain Mandir, Distt. 0.02.19 Panipat. "For financial assistance for repair of house being poor.	200000	SDM PANIPAT
329	U.NO. ULBM-2018/727 dt. 20.02.2019	Seema W/o Sh. Daya Nand. #1095, Near 5/747 Community Centre. Sector 28. Distt.. "For 0.02.19 financial assistance for repair of house being poor.	100000	sdm panchkula
330	U.NO.PS. ULBM-2018/795dt. 22.02.2019	Sunil Dahiya S/o Sh. Krishan Dahiya, West Ram Nagar, Near Gugapir Mandir, Distt. Sonapat. "For financial assistance for repair of house being poor.	100000	SDM SONEPAT
331	U.NO.PS. ULBM-2018/799dt. 22.02.2019	Raghubir Singh S/o Sh. Suraj Mal, # 351/31, Chhotu Ram Chownk, Distt. Sonapat. "For financial assistance for repair of house being poor."	100000	SDM SONEPAT
332	U.NO.PS. ULBM-2018/803dt. 22.02.2019	Satyawan W/o Sh. Jagdish, # 113, Ashok Nagar, Distt. Sonapat. "For financial assistance for repair of house being poor.	200000	SDM SONEPAT
333	U.NO.PS. ULBM-2018/807dt. 22.02.2019	Kirpal Singh S/o Sh. Kuldeep Singh, #118/19, Near Gurudwara. Jiwan Nagar, Distt. Sonapat. For financial assistance for repair of house being poor."	100000	SDM SONEPAT
334	U.NO.PS. ULBM-2018/811dt. 22.02.2019	Lachman Dass S/o Sh. Bihari Lal, Ward. No. 28, Sham Nagar, Kakroi Road, Distt. Sonapat. "For the financial assistance for repair of house being poor	100000	SDM SONEPAT
335	U.NO.PS. ULBM-2018/815dt. 22.02.2019	Sandeep S/o Sh. Mohan Singh, #DA-527, Vill Jatwada. Ward. No. 01. Kumhar Ki Chopal, Distt. Sonapat." For financial assistance for repair of house being poor"	40000	SDM SONEPAT
336	U.NO.PS. ULBM-2018/819dt. 22.02.2019	Rampal S/o Sh. Phool Kumar, # 125/5, Ward. No. 05, Sunder Sawwari, Distt. Sonapat. "For the financial assistance for repair of house being poor."	50000	SDM SONEPAT
337	U.NO.PS. ULBM-2018/823dt. 22.02.2019	Nitin Kumar S/o Sh. Rajender Kumar, #152/18, Bhagatpura, Near Tagore School. Distt. Sonapat "For financial assistance for compensative the loss damage due to fire accident of his house."	200000	SDM SONEPAT
338	U.NO.PS. ULBM-2018/827dt. 22.02.2019	ShRI. JAIN Samaj (Shri Paras Nath Digambar Mandir) of house being poor Sandeep S/o Sh. Mohan Singh, DA-527, Vill Jatwada. Ward No. 01, Kumhar Ki Chopal, Disn Sonapat. For financial assistance for repair of house being poor	1800000	SDM SONEPAT

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
339	U.NO.PS. ULBM-2018/831dt. 22.02.2019	Balwinder Singh S/o Sh. Daya Singh, #1338, New Jiwan Nagar, Ram Mandir, Distt. Sonapat. "For the 19 financial assistance for repair of house being poor.	50000	SDM SONEPAT
340	U.NO.PS. ULBM-2018/835dt. 22.02.2019	Bimla Wo Sh. Munshi Ram, #736, Ward. No. 16. New Colony, Distt. Sonapat. "For financial assistance for repair of house being poor."	100000	SDM SONEPAT
341	U.NO.PS. ULBM-2018/839dt. 22.02.2019	sha Rani D/o Sh. Kishan Chand, #1192, Ward. No. 28, Garhi Ghasita, Distt. Sonapat. "For the financial 19 assistance for repair of house being poor."	50000	SDM SONEPAT
342	U.NO.PS. ULBM-2018/843dt. 22.02.2019	Hari Ram S/o Sh. Rattan Singh, #DA-153, Ward, No.01, Mohalla Jatwara. Distt. Sonapat. "For the 19 financial assistance for repair of house being poor."	50000	SDM SONEPAT
343	u.no. 857 dt. 28.02.2019	Sargam Theatrical Group (Regd. No. 2252/87-88), #22/9, Lalit Ganj, Distt. Sonapat. "For promotion of cultural activities."	100000	SDM SONEPAT
344	u.no. 861dt. 28.02.2019	Sushil Kumar S/o Sh. Hazari Lal, #2428, Little Angel School, Patel Nagar, Distt. Sonapat. "For financial assistance for repair of house being poor."	200000	SDM SONEPAT
345	u.no. 865 dt. 28.02.2019	Suresh Kumar S/o Sh. Phool Kumar, Ward No. 20, Delhi Road, Kabirpur, Distt. Sonapat. "For financial assistance for repair of house being poor.	50000	SDM SONEPAT
346	u.no. 869 dt. 28.02.2019	Dheeraj W/o Late Sh. Raj Kumar Bhasin, #1191, Model Town, Distt. Sonapat. "For financial assistance for repair of house being poor.	50000	SDM SONEPAT
347	u.no. 873 dt. 28.02.2019	Krishan Kumar S/o Sh. Ram Lal Sharma, #1572, Sector-14, Dist. Sonapat. "For financial assistance for repair of house being poor"	50000	SDM SONEPAT
348	U.O.NO. 907. dt. 07.03.2019	Savitri W/o sh. Roshan, # DEL 521, Idgah Colony, Distt. Sonapat. "For financial assistance for repair of house being poor."	50000	SDM SONEPAT
349	U.O.NO. 923. dt. 08.03.2019	Zila Press Club (Regd. No. 02822), Media House Phurkhas Road, Jatwara, Distt. Sonapat. "For purchase of Cameras for promotion of media activity."	200000	SDM SONEPAT

Allocation of Discretionary Grants sanctioned by Sh.Nayab Singh Saini, Minister, Haryana,				
Chandigarh for the financial year 2018-19.				
Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. Secy./MLE/2018-19/01 dt. 11 04 2018	Saini Sabha Naraingarh (Registration No. 603 Registered Office 740, Ward No. 12. Near UCO Bank Naraingarh 134203, Distt. Ambala "For completion of Hall for use of all communities"	1100000	SDO © Naraingarh
2	U.O.No. Secy./MLE/2018-19/05 dt. 27 04 2018	Lohgarh Trust (Registration No. 1406), Village Bhagwanpur, Tehsil Bilaspur, Distt Yamuna Nagar. "For completion of exhibition hall & living rooms (Yatri Niwas) tor use of general public."	1100000	BDPO Bilaspur
3	U.O.No. Secy./MLE/2018-19/09 dt. 27 04 2018	Nand Lal Geeta Vidya Mandir (Registration No. G- 2/11/2122. De 18.05.2011), Village Tepla, Block Saha, Tehsil Barara, Dist. Ambala, Haryana. "For completion of rooms in Nand Lal Geeta Vidya Mandir."	1100000	BDPO Saha
4	U.O.No. Secy./MLE/2018-19/13 dt. 02 05 2018	Sant Shree Baishakhi Dass Udaseen Memorial MLE/2018-19/13 a Trust (Registration No. 823, Year 2017), Ders Begampurs, Village Tandwall, Block & Tehsil Barara Dist. Ambala. "For completion of hall in Ambedkar Bhawan for use of all communities"	500000	BDPO Barara
5	U.O.No. Secy./MLE/2018-19/17 dt. 02 05 2018	Vishwa Jagriti Mission Ambala Mandal Registration No. 5-24228) Office 67,Palika Vihar, Ambala City, Dist. Ambala "For upliftling of Amrit Bhawan for use of all communities."	500000	BDPO Ambala City
6	U.O. No P.Secy/MOS(F&S) -2018-19/41 dt. 02.05.2018	Gram Panchayat, Village Abupur, Block & Tehsil dt. Naraingarh, Distt. Ambala. "For installation of shed near Ravidas Dharamshala for communities." for use of all communities.	200000	BDPO NARAINGARH
7	U.O. No P.Secy/MOS(F&S) -2018-19/29 dt. 02.05.2018	Press Welfare Society Shahzadpur (Registration No. 00964), Near Girls Senior Secondary School, VPO, Shahzadpur, Distt. Ambala. "For purchase of Cameras for media purpose."	100000	BDPO SAHZADPUR
8	U.O. No P.Secy/MOS(F&S) -2018-19/25 dt. 02.05.2018	Shiv Shakti Jan-Kalyan Sewa Trust (Registration No. 8077), Dera Sidhpeeth Baba Jahargiri Ji Maharaj, Hallwas Gate, Bhiwani. For completion of Auditorium & Dispensary."	500000	SDO (C BHIWANI
9	U.O. No P.Secy/MOS(F&S) -2018-19/33 dt. 02.05.2018	Saini Sabha Dharuhera (Registration No. 772/HR/RWR/0120), Saini Dharamshala, Bos Road, Tehsil Dharuhera, Distt. Rewari. "For completion of hall in Saini Dharamshala for use of all communities."	500000	SDO (C DHARUHERA
10	U.O. No P.Secy/MOS(F&S) -2018-19/21 dt. 02.05.2018	D.A.V. (P.G.) College, Karnal. "For development works of College (Improvement of parking facility in the college campus)."	200000	SDO (C KARNAL
11	U.O. No P.Secy/MOS(F&S) -2018-19/45 dt. 10.05.2018	Punjabi Biradari Bhawan (Registration No ROS 0175), Karnal. "For completion of hall in Bhawan for use of all communities."	1100000	SDO (C KARNAL

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
12	U.O. No P.Secy/MOS(F&S) -2018-19/21 dt. 02.05.2018	Ms. Kusum D/o Sh. Gulab Singh, VPO Goela Block & Tehsil Distt. Jhajjar. "Financial assistance to player of Kickboxing for sports equipments and healthy diet, being a poor person."	51000	SDO (C BAHADURGA RH
13	U.O. No P.Secy/MOS(F&S) -2018-19/49 dt. 10.05.2018	Saini Rashtriya Panchayat (Registration No. 0101), Plot No. 14, Vasant Vihar Colony, Ratoli Road, Tehsil Jagadhari, Distt. Yamuna Nagar. "For completion of rooms in Saini Dharamshala for use of all communities."	1100000	SDO (C Y. NAGAR
14	U.O.No. PS/MOS M&G/2018-19/57 dt.17 05 2018	Shree Ved Mata Gayatri Mandir Yug Chetna Kender (Gayatri Trust) (Regd. No.1-H-R-A 34408), Chananal Colony, Naraingarh, Distt. Ambala. "For completion of hall in Dharamshala for use of all communities."	200000	SDO © Naraingarh
15	U.O.No. PS/MOS M&G/2018-19/69 dt.17 05 2018	Ekadash Rudar Shiva Trust (Regd. No.318, Year 269 1998-99) Shiv Mandir, Raja Wala Talab, Naraingarh. Distt. Ambala. "For completion of hall in Dharamshala for use of all communities."	500000	do
16	U.O.No. PS/MOS M&G/2018-19/73 dt.17 05 2018	Govt. Girls Sr. Sec. School (School Code No.0031) Naraingarh, Distt. Ambala. "For completion of Classrooms, Gate & Parking."	1100000	do
17	U.O.No. PS/MOS M&G/2018-19/77 dt.17 05 2018	Sh. Paramjeet S/o Sh. Chiranji Lal, Village Raiwali. Tehsil Naraingarh, Block & Sub-Tehsil Shahzadpur, Distt. Ambala. "For financial assistance for repair of house being a poor person."	100000	BDPO Shahzadpur
18	U.O.No. PS/MOS M&G/2018-19/81 dt.17 05 2018	Gram Panchayat, Village Mirzapur, Block & Tehsil Naraingarh Distt. Ambala. "For completion of hall near Gurudwara for use of general public."	500000	BDPO Naraingarh
19	U.O.No. PS/MOS M&G/2017-18/85 dt.17 05 2018	Charitable and Welfare Society (Regd. No.00692), # 25-26, Prabhu Prem Puram, Ambala Cantt. "For the distribution of school uniforms to needy/poor students."	51000	SDO © Ambala Cant
20	U.O.No. PS/MOS M&G/2018-19/93 dt.17 05 2018	Gram Panchayat, Village Brahman Majra, Tehsil Naraingarh, Distt. Ambala. "For completion of hall near Vaishno Devi Mandir for use of general public"	200000	BDPO Naraingarh
21	U.O.No. PS/MOS M&G/2018-19/97 dt.17 05 2018	Saini Sabha Dharuhera (Regd. No.772), Near Office of Nagar Palika, Dharuhera, Distt. Rewari. " For completion of Mahatma Jyotiba Phule Park in Dharuhera for use of general public."	500000	SDO © Dharuher
22	U.O.No. PS/MOS M&G/2018-19/101 dt.17 05 2018	Shaheed Chander Shekhar Ajad Sewa Samiti (Rega No 376), Keshav Bhawan, Village Bhali Aanandpur, Distt Rohtak. "For completion of hall in Vysysmshala	1100000	BDPO Rohtak

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
23	U.O. No P.Secy/MOS(F&S) -2018-19/105 dt. 17.05.2018	Saini Samaj Kalyan Sewa Sanstha (Regd. No.01979) Saini Pura, Bara Panna, Near Civil Hospital, Kalanaur, Distt. Rohtak. "For completion of rooms in Dharamshala for use of all communities.	500000	SDO (C ROHTAK
24	U.O. No P.Secy/MOS(F&S) -2018-19/109 dt. 17.05.2018	The Press Club, Sirsa. (Regd. No. 01503), Distt. Sirsa. "For purchase of Cameras for media purpose.	100000	SDO (C SIRSA
25	U.O. No P.Secy/MOS(F&S) -2018-19/53 dt. 17.05.2018	Saini Samaj Bhawan/Saini Dharamshala (Regd. No. HR/KNL-2014-01168), Head Office: Old Anaj Mandi,Market Committee Road, Karnal. "For completion of hall in Dharamshala for use of all communities."	500000	SDO (C KARNAL
26	U.O. No P.Secy/MOS(F&S) -2018-19/61 dt. 17.05.2018	Aggarwal Yuva Manch (Regd. No.00778) Jagadhri, Block & Tehsil Jagadhri, Distt. Yamuna Nagar. "For completion of hall in Maharaja Aggarsain Bhawan for use of all communities."	250000	SDO (C JAGADHARI
27	U.O. No P.Secy/MOS(F&S) -2018-19/65 dt. 17.05.2018	Gram Panchayat, Village Gadauli, Tehsil Naraingarh, Distt. Ambala. "For completion of all in BC Dharamshala for use of all Communities.	500000	BDPO NARAINGARH
28	U.O. No P.Secy/MOS(F&S) -2018-19/121 dt. 09.07.2018	Gram Panchayat, Village Ganouli, Teshil Naraingarh, Distt. Ambala. "For completion of hall near Gurudwara for use of all communities."	200000	BDPO NARAINGARH
29	U.O. No P.Secy/MOS(F&S) -2018-19/129 dt. 09.07.2018	Shri Guru Ravidass Sabha (00974), Village Tandwal, P.O. Shahzadpur, Tehsil Naraingarh, Block & Sub-Tensil Shahzadr.ur, Distt. Ambala. "For completion of hall in Guru Ravidass Bhawan for use of all communities."	1000000	BDPO SHAHZADPUR
30	U.O. No P.Secy/MOS(F&S) -2018-19/125 dt. 09.07.2018	Panjabi Sabha (Registration No. 1663) Neelokheri, Punjabi Bhawan, Goal Market, Distt. Karnal. "For completion of hall in Panjabi Dharamshala for use of all communities."	200000	SDO (CIVIL) KARNAL
31	U.O. No P.Secy/MOS(F&S) -2018-19/117 dt. 09.07.2018	Arya Kanya Varishth Vidyalaya(Registration No. 103, Year 2014-15), Mahrish; Dayanand Chowk, Mahrishi Bayanand Marg, Jagadhri, Distt. Yamuna Nagar. For completion of school rooms.	500000	SDO (C JAGADHARI
32	U.O. No. Secy./MLE/2018-19/113 dt.09 07 2018	Shree Madbhagvat Geeta Senior Secondary School (Registration No. 00387), hallway road, Distt. Kurukshetra. For completion of rooms in Shree Madbhagwat Geeta Senior Secondary School."	1100000	SDO © Kurukshetra
33	U.O. No. Secy./MLE/2018-19/133 dt.12 07 2018	Shree Bala Ji Sewa Samiti (Registration No.100). Main Office: 7214/4, Nadi Mohalla, Ambala City, Distt. Ambala. "For free distribution of books & dresses to poor students of Bala Ji Siksha Sansthan, Village Nayagaon, Ambala City."	51000	SDO © Ambala City

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
34	U.O. No. Secy./MLE/2018-19/141 dt.12 07 2018	Radha Lal Geeta Vidya Mandir (Registration No. 44, 2003- 1904) Ashok Vihar, Old Ghas Mandi, Circular Road, Ambala City. "For purchase of sports items for use of Radha Lal Geeta Mandir."	500000	do
35	U.O. No. Secy./MLE/2018-19/1149 dt.12 07 2018	S.M.B. Geeta Senior Secondary School (Registration No. 9/22-2005 PS(1) Dated 6.6.2014-G-2/14/133 Dated 26-8-2014) Naraingarh, Distt. Ambala. "For completion of classrooms in S.M.B. Geeta Senior Secondary School."	500000	SDO © Naraingarh
36	U.O. No. Secy./MLE/2018-19/173 dt.25 07 2018	Shree Vishwakarma Dharamshala and Mandir Sabha -19 (Registration No. 251), Naraingarh, Distt. Ambala. "For completion of hall in Shree Vishwakarma Dharamshala for use of all communities."	500000	do
37	U.O. No. Secy./MLE/2018-19/169 dt.15 07 2018	Saini Sabha Naraingarh (Registration No. 603), Registered Office: 740, Ward No. 12, Near UCO Bank, Naraingarh- 134203, Distt. Ambala. "For completion of hall for use of all communities."	1100000	do
38	U.O. No. Secy./MLE/2018-19/161 dt.25 07 2018	Gram Panchayat, Villgage Fatehpur-126, Post Office Shahpur Nurhad, Tehsil Naraingarh, Distt. Ambala. "For purchase of sports items."	52000	BDPO Naraingarh
39	U.O. No P.Secy/MLE(F&S) - 2018-19/177 dt.25.07.2018	Gram Panchayat, Villgage Dhanana, Tehsil Naraingarh, 9 Sub-Tehsil Shahzadpur, Distt. Ambala. "For completion of hall near Shiv Mandir for use of general public."	500000	BDPO SAHZADPUR
40	U.O. No P.Secy/MLE(F&S) - 2018-19/137 dt.12.07.2018	Dhanak Sabha (Regd. No. 01826) # 195/2, Ghadi Mohalla, Rohtak. "For completion of Sant Kabir community hall & Library for use of general public."	600000	SDO (C ROHTAK
41	U.O. No P.Secy/MLE(F&S) - 2018-19/145 dt.12.07.2018	Dharamshala Saini Sabha (Registration No. 00273/2014), Ram Nagar, Rohtak Road, Jind. "For completion of hall in Saini Dharamshala for use of all communities."	500000	SDO (C JIND
42	U.O. No P.Secy/MLE(F&S) - 2018-19/157 dt.25.07.2018	Gram Panchayat, Village Shahabpura, Block & Tehsil Saraswati Nagar (Mustafabad), Post Office Hartan, Distt. Yamuna Nagar. "For construction of street from house of Sh. Jagmer Singh to house of Sh. Shamsher Singh."	200000	BDPO SARSWATI NAGAR (MUSTAFAB AD)
43	U.O. No P.Secy/MLE(F&S) - 2018-19/165 dt.25.07.2018	Jangid Brahman Sabha (Registration No. 2777/98). Chandigarh Panchkula, Main Office: Bhagwan Shree Viswakarma Bhawan Evam Mandir (Near G.H.S. 91-92), Sector-20, Panchkula (Haryana) Distt. Panchkula. "For completion of hall in Bhagwan Shree Vishwakarma Jangid Brahman Bhawan for use of all communities."	1100000	SDO (C PANCHKULA
44	U.O. No P.Secy/MLE(F&S) - 2018-19/181 dt.26.07.2018	Saini Chopal Samiti Naya Gaon Sainiyan (Registration No. 00244) V.P.O. Naya Gaon Sainiyan (Barktabad), Tehsil Bahadurgarh Distt. Jhajjar. "For completion of hall in Saini Chopal for use of a public."	1100000	BDPO BAHADURGA RH

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
45	U.O. No P.Secy/MLE(F&S) - 2018-19/185 dt.26.07.2018	Markandeshwar Hockey Welfare Society (Regn. No. 01322) Shahabad Markanda (Kurukshetra). "For promotion of Sports activities."	500000	BDPO SHAHBAD
46	U.O. No. Secy./MLE/2018-19/193 dt.03 10 2018	Asha Deep Samaj Sewi Sanstha (Registration No. 698/94- 95), Mirpur, Naraingarh, Distt. Ambala. "For marriage of poor girls."	100000	BDPO Naraingarh
47	U.O. No. Secy./MLE/2018-19/197 dt.03 10 2018	Dr. Bhim Rao Ambedkar Yuva Manch Nagla Rajpttan (Registration No. 00929), Village Nagla Rajputana, P.O Lalpur, Tehsil Naraingarh, Distt. Ambala. "For completion of hall in SC Dharamshala for use of all communities."	500000	do
48	U.O. No. Secy./MLE/2018-19/201 dt.03 10 2018	Bharat Vikash Parishad (Registration No. 2272/1963) Naraingarh, Distt. Ambala "For purchase of sewing machines for giving poor girls who take training in tailoring in Village Sainmajra (Naraingarh)"	100000	SDO © Naraingarh
49	U.O. No. Secy./MLE/2018-19/215 dt.05 10 2018	Sh. Sanjeev Bansal, VPO Badagaon, Tehsil Naraingarh, Distt. Ambala. "For financial assistance for repair of house being a poor person."	100000	BDPO Naraingarh
50	U.O. No. Secy./MLE/2018-19/219 dt.05 10 2018	Smt. Angrejo Devi, W/o Sh. Satpal, WPO Pilkhani, Tehsil Ambala Cantt., District Ambala "For financial assistance for repair of house being a poor person."	100000	BDPO Saha
51	U.O. No. Secy./MLE/2018-19/205 dt.03 10 2018	Garhwal Sabha (Registration No. 60) Main Office: Garhwal Bhawan, Tagra Kaliram (Gugamadi), Kalka, Distt.Panchkula. "For completion of hall in Garhwal Bhawan for use of general public."	500000	SDO © Kalka
52	U.O. No. Secy./MLE/2018-19/209 dt.03 10 2018	Paramsidh Sankat Mochan Dharmarth Trust (Registration No. 13668), Gopal Colony Near Mata Darwaja, Rohtak "For completion of hall in community centre for use of general public."	250000	SDO © Rohtak
53	U.O. No. Secy./MLE/2018-19/189 dt.14 08 2018	Haryana Masters athletic Association (Registration No HR0012014000378, House NO 569, Sector-26 Panchkula. For purchase of sports equipments."	100000	SDO © Panchkula
54	U.O. No P.Secy/MLE(F&S) - 2018-19/213 dt.03.10.2018	Sindhu Bhawan Trust. Office: Choglamsar (Opp. H.H.Dalai Lama's Residence), Leh (J&K). "For educational and skill development programme for the weaker section and minority section."	1100000	Under Secy. (C.M. Cell-II) Haryana
55	U.O. No P.Secy/MLE(F&S) - 2018-19/239 dt.18.10.2018	Gram Panchayat, Village Bilpura, P/o Pilkhani, Tehsil Ambala, Distt. Ambala. "For completion of hall near Sant Shiromani Shree Guru Ravidas Mandir for use of general public."	500000	BDPO AMBALA
56	U.O. No P.Secy/MLE(F&S) - 2018-19/235 dt.17.10.2018	Maharishi Markandeshwar Nandishala Godham Sewa Samiti Tangail, village Tangail, P.O. & Sub-Tehsil Mullana, Tehsil Barara, Distt. Ambala (Regd No. 00837). "For completion of Shed in Gaushala & purchase of fodder for COWS."	500000	BDPO BARARA

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
57	U.O. No P.Secy/MLE(F&S) - 2018-19/231 dt.18.10.2018	Naujawan Sabha (Registration No. 180), Village Naneola, Distt. Ambala. "For purchasing of sports items & organizing tournaments."	250000	BDPO AMBALA
58	U.O. No P.Secy/MLE(F&S) - 2018-19/243 dt.18.10.2018	Bhagwan Shree Parsuram Sewa Dal (Registration No. 537), Naraingarh, Distt. Ambala. "For completion of hall in Bhagwan Shree Parsuram Dharamshala for use of general public."	1100000	SDO (C NARAINGAR H
59	U.O. No P.Secy/MLE(F&S) - 2018-19/250 dt.25.10.2018	Shree Krishan Gaushala Samiti (Registration No. 1035, dated 22.10.89), Yamkeshwar Tirth, Village Hussaini, Tehsil Naraingarh, Distt. Ambala. "For completion of shed in Gaushala & purchase of fodder for cows."	1100000	SDO (C NARAINGAR H
60	U.O. No P.Secy/MLE(F&S) - 2018-19/254 dt.25.10.2018	Gram Panchayat, Village Salarheri, Distt. Amabala. "For completion of hall in Ambedkar Bhawan for use of all communities."	500000	BDPO AMBALA
61	U.O. No P.Secy/MLE(F&S) - 2018-19/258 dt.25.10.2018	Maharishi Markandeshwar (Deemed to be University) (Registration No. 2276), Mullana, Tehsil Barara, Distt. Ambala. "For completion of hall & purchase of books for Library."	250000	SDO (C BARARA
62	U.O. No. Secy./MLE/2018/262 dt.29 10 2018	Dr. Bheem Rao Ambedkar Vikas Sabha Kakar Mara (Registration No. HR-002-2016-0733), V.P.O. Kakar Majra Tehsil Naraingarh, Distt. Ambala. "For completion of hall in Harijan Chaupal for use of general public."	500000	BDPO Naraingarh
63	U.O. No. Secy./MLE/2018/270 dt.29 10 2018	Gram Panchayat, Village Bhurewala. Tehsil Naraingarh, Distt. Ambala. "For completion of hall in Hanjan DharamsF223hala for use of all communities."	500000	do
64	U.O. No. Secy./MLE/2018/223 dt.17 10 2018	Kalpna Chawla (City Park) Bachao Sangharsh Samiti 5,00,000 (Registration No. 2341), Office House No. 100, Bhagat Singh Colony, Near liberty Showroom, Tigard Road, Ballabgarh, Distt. Faridabad. "For completion of hall in Library for use of general public."	500000	SDO © Ballabgarh
65	U.O. No. Secy./MLE/2018/227 dt.17 10 2018	Saini Sudhar Samiti (Registration No. 00108). Village Gurgoan Distt. Gurugram. For completion of library rooms & purchasing of books for library of Mahatama Jyotiba phule in Saini Dharamshala for use of all communities	100000	BDPO Gurugram
66	U.O. No. Secy./MLE/2018/266 dt.29 10 2018	Vishwakarma Jangra Brahman Sabha (Registration No. ROS No. 048), Jyoti Nagar, Kaithal Road Distt. Kamal- 132001. "For completion of floor in Jangra Dharamshala for use of general public."	500000	SDO © Karnal
67	U.O. No P.Secy/MLE(F&S) - 2018-19/274 dt.31.10.2018	Kshatriya Sabha Ballabgarh (Registration No. HR01920300388), Regd. Office: 69/1, Bhudutt Colony, Ballabgarh, Distt.-Faridabad. "For extension of Maharana Partap Bhawan Ballabgarh for use of all communities."	500000	SDO (C Ballabhgarh

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
68	U.O. No P.Secy/MLE(F&S) - 2018-19/278 dt.31.10.2019	Sh. Ashish S/o Sh. Dharam Singh, Village Fatehgarh, Block & Sub-Tehsil Shahzadpur, Tehsil Naraingarh, Distt.-Ambala. "For financial assistance to Sh. Ashish S/o Sh. Dharam Singh being a poor person his Mother & Father has died."	50000	BDPO SAHZADPUR
69	U.O. No P.Secy/MLE(F&S) - 2018-19/286 dt.31.10.2020	Ms. Aarzoo D/o Sh. Dharam Singh, Village Fatehgarh, Block & Sub-Tehsil Shahzadpur, Tehsil Naraingarh, Distt- Ambala. "For financial assistance to Ms. Aarzoo D/o Sh. Dharam Singh being a poor person her Mother & Father has died."	500000	BDPO SAHZADPUR
70	U.O. No P.Secy/MLE(F&S) - 2018-19/290 dt.31.10.2021	Gram Panchayat, Village Lakhnaura, Tehsil Naraingarh, Distt-Ambala. "For completion of rooms near Kali Mata Mandir for use of general public."	500000	BDPO NARAINGAR H
71	U.O. No P.Secy/MLE(F&S) - 2018-19/294 dt.31.10.2022	m Panchayat, Village Lakhnaura, Tehsil Naraingarh, Distt-Ambala. "For completion of rooms near Kali Mata Mandir for use of general public."	200000	BDPO NARAINGAR H
72	U.O. No P.Secy/MLE(F&S) - 2018-19/302 dt.14.11.2018	Shree Sankat Mochan Sasta Baba Bala Ji Maharaj Darbar Committee (Registration No. HR002201600701), Rajpura Dham, Tehsil Naraingarh, Block & Sub-Tehsil Shahzadpur, Distt.-Ambala. "For financial assistance to Sh. Ashish S/o Sh. Dharam Singh being a poor person his Mother & Father has died."	251000	BDPO SAHZADPUR
73	U.O. No P.Secy/MLE(F&S) - 2018-19/310 dt.14.11.2018	Mata Veshno Devi Society (Registration No. 01047), Village Salarheri, Ward No. 15, Near Kuwa, Industrial Area, P.O. Khuda Kalan, Distt.-Ambala. "For completion of hall Near Mata Veshno Devi Mandir in Village Salarheri for use of all communities."	500000	SDO (C AMBALA
74	U.O. No P.Secy/MLE(F&S) - 2018-19/322 dt.14.11.2018	Saini Sabha Naraingarh (Registration No. 603), Registered Office: 740, Ward No. 12, Near UCO Bank, Naraingarh- 134203, Distt.- Ambala. "For completion of Hall in Saini Dharamshala for use of all communities."	500000	SDO (c NARAINGAR H
75	U.O. No. Secy./MLE/2018-19/282 dt.31 10 2018	S.R.S.International School. Hodal-Hassanpur Road, (CBSE Affiliation No. 531364 Ram Garh), Village Ramgarh, Tehsil Hassanpur, Distt.- Palwal. For purchase of books for library."	51000	BDPO Hassanpur
76	U.O. No. Secy./MLE/2018-19/298 dt.14 11 2018	Karamyogi Shree Krishan Gaushala (Registration No. 092), Risalu Road, Village Siwah, Tehsil Panipat, Distt.- Panipat. "For completion of shed in Karamyogi Shree Krishan Gaushala."	500000	BDPO Panipat
77	U.O. No. Secy./MLE/2018-19/306 dt.14 11 2018	Shri Ram Nam Parbhat Feri Charitable Trust (Registration E/2018-19 No. 27105). Maal Godam, Dabwali Road, Sirsa. "For completion of community hall for use of all communities."	200000	SDO © Sirsa

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
78	U.O. No. Secy./MLE/2018-19/314 dt.14 11 2018	Gram Panchayat, Village Talu, Block & Tehsil Bhiwani. "For completion of shed in Gaushala."	500000	BDPO Bhiwani
79	U.O. No. Secy./MLE/2018-19/318 dt.14 11 2018	Subh Karman Charitable Sewa Society Pehowa (Registration No. 01662) at Gurudwara Complex, Regd. Office: 631/5, Bharat Nagar, Kurukshetra Road, Pehwa-136128, Dist-Kurukshetra "For purchase of laboratory instruments."	500000	SDO © Pehowa
80	U.O. No. Secy./MLE/2018-19/330 dt.14 11 2018	Rotary Helpline Ladwa (Registration No. 68, Year 2009- 2018-19 10) Ladwa, Dist-Kurukshetra, Distt-Kurukshetra. "For the distribution of school uniforms & books to poor students."	250000	SDO © Ladwa
81	U.O. No. Secy./MLE/2018-19/326 dt.14 11 2018	Saini Ashram Sadavart Kapal Mochan Saini Sabha (Registration No. 2741), Village Kapal Mochan, Tehsil Bilaspur, Dist-Yamuna Nagar. "For completion of Hall in Saini Dharamshala for use of all communities."	500000	BDPO Bilaspur
82	U.O. No P.S/MOS(M&G) - 2018-19/334 dt.16.11.2018	Mahashay Chandermal Paryavaran Raksha Sewa Samiti (Regd. No.2245) office-cum-Residence Village Nawada Koh (now Sector-49), P.O.Pali, N.I.T. Faridabad. "For permanent works for improvement of Rural Sanitation in N.I.T. Faridabad." area,	500000	SDO (C FARIDABAD
83	U.O. No P.S/MOS(M&G) - 2018-19/338 dt.12.11.2018	Saini Sabha Evam Samaj Kalyan Samiti (Regd. No.26), Charkhi Dadri, Distt. Charkhi Dadri. "For completion of hall in Saini Dharamshala (Sainiganj Mohalla) for use of all communities."	500000	SDO (C CHARKHIDA DRI
84	U.O. No P.S/MOS(M&G) - 2018-19/342 dt.22.11.2018	Aggarwal Sabha (Regd. No.HR-02-2015-28 of 1999-2000), Naraingarh, Distt. Ambala. "For completion of hall in Aggarwal Dharamshala for use of all communities."	1100000	SDO (C NARAINGAR H
85	U.O. No P.S/MOS(M&G) - 2018-19/346 dt.22.11.2018	North Zone Circle Kabaddi Federation (Regd. No.173), Regd. Office 168, Sector 15-A, Chandigarh. "For promotion of sports activities."	500000	SDO (C PANCHKULA
86	U.O. No. PS/MOS M&G /2018-19/349 dt.22 11 2018	Gram Panchayat, Villag Daniyani, Block & Tehsil Kalaur, Distt. Rohtak. "For completion of hall in Punjabi Dharamshala near Gurudwara for use of all communities."	2100000	BDPO Kalanaur
87	U.O. No. PS/MOS M&G /2017-18/357 dt.29 11 2018	The Hindu Education Society (Regd. No.00436), Vidya Bharti Sanskriti Bhawan, Geeta Niketan Aawasiya Vidyalaya Parishar, Salarpur Road, Tehsil Thanesar, Kurukshetra. "For completion of hall in Madhav Geeta Vidya Mandir, Mori Hills, Distt. Panchkula (it is institute of "The Hindu Education Society Kurukshetra)."	1100000	SDO © Thanesar
88	U.O. No. PS/MOS M&G /2018/353 dt.29 11 2018	Malik Pankaj Aanand Memorial Trust (Registration No. 4409, Year 2017-18), Head Office #156 Sarojni Colony. Distt. Yamuna Nagar. "For promoting education activities and organizing camp."	100000	SDO © Yamuna Nagar

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
89	U.O. No. PS/MOS M&G /2018/370 dt.20 12 2018	Shri Harmilap Sadan Society (01027), Sargodha Colony. Ward No. 10. Naraingarh, Distt. Ambala "For the completion of hall in community centre for use of general public."	500000	SDO © Narian garh
90	U.O. No. PS/MOS M&G /2018/386 dt.20 12 2018	Saini Sabha Naraingarh (Registration No: 603), Registerd Office: 740. Ward No. 12. Near UCO Bank, Naraingarh- 134203,Distt. Ambala. "For completion of Hall in Saini Dharamshala for use of all communities."	500000	do
91	U.O. No P.S/MOS(M&G) - 2018-19/346 dt.22.11.2018	Mandir Mahakali sabha Regd. No. 2962, dt. 31.12.2001), Near Distt. Ambala. "For the completion of hall near Mahakali Mandir for use of general public."	200000	SDO (C YAMUNANA GAR
92	U.O. No P.S/MOS(M&G) - 2018-19/394 dt.31.12.2018	Gurudwara Shri Raatgarh Sahib (Registration No. 03), Naraingarh, Distt. Ambala. "For the completion of hall in Gurudwara for use all communities."	100000	SDO (C YAMUNANA GAR
93	U.O. No P.S/MOS(M&G) - 2018-19/406 dt.31.12.2018	Mohan Lal Upkarak Trust (Registration No. 1201, Dt. 25.08.1967). Naraingarh, Near Telephone Exchange, Distt. Ambala. "For the completion of hall in Dharamshala for use of general public."	200000	SDO (C YAMUNANA GAR
94	U.O. No P.S/MOS(M&G) - 2018-19/402 dt.31.12.2018	Gram Panchayat, Village Mirjapur Kath Majra, Tehsil Naraingarh, Distt. Ambala. "For the completion of hall near Shiv Mandir in Village Mirjapur Kath for use of general public."	1000000	BDPO NARAINGAR H
95	U.O. No P.S/MOS(M&G) - 2018-19/378 dt.20.12.2018	Gram Panchayat, Village Berpura, Tehsil Naraingarh. Sub -Tehsil Shahzadpur, Distt. Ambala. "For the completion of hall near Gurudwara for use of general public."	200000	BDPO SHAHZADPU R
96	U.O. No P.S/MOS(M&G) - 2018-19/346 dt.22.11.2018	Gram Panchayat, Village Wasalpur, Block & Sub-Tehsil Shahzadpur, Tehsil Naraingarh, Distt. Ambala. "For the completion of hall in Masjid for use of all communities."	500000	BDPO SHAHZADPU R
97	U.O. No P.S/MOS(M&G) - 2018-19/346 dt.22.11.2018	Shri Thakur Dwara Mandir Committee (Registration No. 0059), Village Salola, Tehsil Naraingarh, Block & Sub-Tehsil Shahzadpur, Distt. Ambala. "For the completion of shed & hall near Mandir for use of all communities."	700000	BDPO SHAHZADPU R
98	U.O. No P.S/MOS(M&G) - 2018-19/390 dt.31.10.2018	Gram Panchayat, Village Tepla, Block Saha, Tehsil Barara, Distt. Arnkala. "For the completion of Boundary Wall of Pond near Gugga Madi."	1100000	BDPO SAHA
99	U.O. No P.S/MOS(M&G) - 2018-19/382 dt.20.12.2018	Sh. Suresh Kumar S/o Joyoti Ram, R/o Kataria Basti, Ward No. 13, Ladwa, Distt. Kurukshetra. "For the financial Assistance to Sh. Suresh Kumar S/o Sh. Jayoti Ram for medical treatment (suffering from Cancer) being a poor person."	50000	SDO (C LADWA
100	U.O. No. Secy./MLE/2018/398 dt.31 12 2018	Gram Panchayat, Village Dhyangla, Block & Tehsil Ladwa, Distt. Kurukshetra. "For the completion of hall of community centre in village Dhyangla for use of general public."	1100000	BDPO, Ladwa

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
101	U.O. No. Secy./MLE/2018/362 dt.20 12 2018	Shree Jagat Guru Barhmanand Sewa Samiti (Registration No. 06638, Year 2015), Nirman Vihar, Kamal "For the completion of hall in Shree Jagat Guru Barhmanand Aashram for use of all communities."	500000	SDO © Karnal
102	U.O. No. Secy./MLE/2018/374 dt.20 12 2018	Shri Tularam Geeta Vidya Mandir Varisht Madhyamik Vidyalaya (Registration No. 1255 MWT/12/BOSE/2017), Village & Block Pinangwan, Tehsil Punahana, Distt. Nuh. "For the completion of hall & rooms in Shri Tularam Geeta Vidya Mandir Varisht Madhyamik	1100000	BDPO, Pinangwa
103	U.O. No SECY./MLE-2018-19/422 dt.18.01.2019	Deputy Commissioner, Ambala. "For the construction of "Maharana Partap Chowk" in Shahzadpur."	500000	BDPO SAHZADPUR
104	U.O. No SECY./MLE-2018-19/445 dt.18.01.2019	Param Satya Dham Samiti (Registration No. 298/2001), Manmohan Nagar, Ambala City. "For marriage of poor girls."	500000	SDO (C AMABALA CITY
105	U.O. No SECY./MLE-2018-19/449 dt.29.01.2019	Deputy Commissioner, Ambala. installation of cameras in Shahzadpur."	1500000	BDPO SAHZADPUR
106	U.O. No SECY./MLE-2018-19/452 dt.30.01.2019	World Renewal Spiritual Trust, International Headquarter, Pandav Bhawan Mount Abu-307501, Rajasthan. "For completion of hall in Vardani Bhawan, Nirankari Colony Near Paradise School, Babain, Distt. Kurukshetra for use of general public."	500000	Under Secy. (C.M. Cell-II) Haryana
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Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
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Allocation of Discretionary Grants sanctioned by Power Minister, Haryana,				
Chandigarh for the financial year 2018-19.				
Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O. No.P.S/PWM/2 018/01dt.11.04 .2018	Superintendent Engineer DHBVN ' OP' Circle -1, Mehrauli Road, Gurugam. "For providing urban supply to Jagmal Ki Dhani situated at Village-Dhankot,Sector--99, Gurugram."	300000	SDM Gurugram
2	U.O. No.P.S/PWM/2 018/5dt.23.04. 2018	Sh.Mahandervir S/O Sh. Harpal, Vill. Ghangola(Gurugram). "For Financial assistance for repairing of house being poor/needy person."	100000	SDM Sohna
3	U.O. No.P.S/PWM/2 018/9dt.23.04. 2018	Dakshita D/oSh. Surender Singh, Vill. Shikohpur (Gurugram). For financial assistance to meet the expenditure for higher education being a poor girl."	100000	SDM Gurugram
4	U.O. No.P.S/PWM/2 018/13dt.23.04 .2018	Smt. Prem W/o Late Sh. Amar Singh , Village Rajpura, P.O Sherpur , Tehsil Pataudi, Distt. Gurugram. " For Financial assistance for repairing of house being poor/needy person."	50000	SDM Pataudi
5	U.O. No.P.S/PWM/2 018/17dt.23.04 .2018	Sh. Balram S/o Sh. Sh. Prabhati , Village Rajpura, P.O. Sherpur, Tehsil Pataudi, Distt Gurugram. " For financial assistsnce for repairing of house being poor/needy person."	50000	SDM Pataudi
6	U.O. No.P.S/PWM/2 018/21dt.23.04 .2018	Sh. Mamchand S/o Sh. Sh. Gopiram, Vill. Rajpura P.,O. Sherpur, Tehsil Pataudi, District Gurugram. "For financial assistance for rapairing of house being poor /needy person."	50000	SDM Pataudi
7	U.O. No.P.S/PWM/2 018/25dt.23.04 .2018	Sh. Chhajuram S/o Sh.. Birbal, Vill. Rajpura , P.,O.Sherpur, Tehsil Pataudi, District, Gurugram. "For financial assistance for repairing of house being poor/needy person."	50000	SDM Pataudi
8	U.O. No.P.S/PWM/2 018/29dt.23.04 .2018	Sh. Jagdish S/o Sh. Ram Chander, Vill. Rajpura, P.,O.Sherpur , Tehsil Pataudi, District, Gurugram. "For financial assistance for repairing of house being poor/needy person."	50000	SDM Pataudi
9	U.O. No.P.S/PWM/2 018/33dt.23.04 .2018	Sh. Bir Singh D/o Sh. Prabati Lal, Vill. Bikhara, Sohna, District, Gurugram."For financial assistance for repairing of house being poor/needy person."	100000	SDM Sohna
10	U.O. No.P.S/PWM/2 018/48dt.26.04 .2018	District Handball Association, Gurugram (Regd.No.241047). "For renovation of Khel ground at Vill. Mohammadpur Jharsa."	500000	SDM Gurugram

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
11	U.O. No.P.S/PWM/2 018/37dt.26.04 .2018	Ankita Sharma D/o Sh. Shakti Chander Sharma, H.No.827, Sector 12, Panchkula. "For financial assistance to meet the expenditure /fee higher education being a poor girl."	50000	SDM Panchkula
12	U.O. No.P.S/PWM/2 018/52dt.26.04 .2018	Chandigarh Amateur Circle Kabaddi Association, Chandigarh (Regd. No.4170/2011). "For promotion of sports activities."	200000	SDM Panchkula
13	U.O. No.P.S/PWM/2 018/41dt.26.04 .2018	Deputy Commissioneer, Bhiwani. "For repair of Tienpana Chaupal, Kitanpana Chaupal, Dwarkan Chaupal, Numbardarwali, Jituwali Chaupal of Bhiwani City."	1000000	SDM Bhiwani
14	U.O. No.P.S/PWM/2 018/44dt.26.04 .2018	Sh. Balaji Dharmarth Samiti, Azad Nagar, Rewari (Regd. No. 1234/2000-01). "For construction of rooms for use of general public."	150000	SDM Rewari
15	U.O. No.P.S/PWM/2 018/64dt.14.05 .2018	Sh. Dinesh Kumar S/o Sh. Hukam Chand, Farrukhnagar (Gurugram). "For financial assistance for repairing of house being poor/needy person."	100000	SDM Pataudi
16	U.O. No.P.S/PWM/2 018/68dt.14.05 .2018	Sh. Nawab Khan S/o Sh. Shahbudeen, Devilal Colony, Basai Road, Gurugram. "For Financial assistance repair of house being poor."	100000	SDM Gurugram
17	U.O. No.P.S/PWM/2 018/76dt.14.05 .2018	dr. B.R. Ambedkar Sabha (Regd.) Sector-4, Gurugrm (Regd). No.1056/2013). "For construction/completion of building."	1100000	SDM Gurugram
18	U.O. No.P.S/PWM/2 018/80dt.14.05 .2018	Residents Welfare Association, Shankar Vihar, Sector-111, Gurugram (Regd. No.3223/2017)."For repair o roads."	100000	SDM Gurugram
19	U.O. No.P.S/PWM/2 018/84dt.14.05 .2018	Residents Sangharash Samiti, Phase-11, New Palam vihar, Gurugram (Regd. No. HR-0182013-01119). "For promotion of cultural/social activites."	100000	SDM Gurugram
20	U.O. No.P.S/PWM/2 018/88dt.14.05 .2018	Residents Welfare Association of DLF-II, N-6/12, DLF City Phase-II, Gurugram (Regd.No. HR/o18/2013/00321). 'For maintenance of roads /Building."	100000	SDM Gurugram
21	U.O. No.P.S/PWM/2 018/100dt.14.05.2018	Rastrahit Sewa Samiti, Gurugram (Regd.No.HR018-2017-03121). "For purchase of uniform, Shoes, and study material for under privileged students studying in Rastrahit Vidalya Sukhrali enclave."	100000	SDM Gurugram

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
22	U.O. No.P.S/PWM/2 018/56dt.14.05 .2018	Yadav Sabha (Regd.) Chandigarh. Sector-12, Panchkula (Regd. No.1085/1983). For repair of building and purchase of furniture for Yadav Bhawan, Panchkula ."	1500000	SDM Panchkula
23	U.O. No.P.S/PWM/2 018/92dt.14.05 .2018	Shree Gaushala (Regd.).Mahendargarh, (Regd.No.00S/47)."For purchase of fooder."	100000	SDM M/garh
24	U.O. No.P.S/PWM/2 018/60dt.14.05 .2018	Govt.Sr. Sec.School, Kalwari (nuh)."For purchase of water cooler, water filter and ceiling fan."	150000	SDM Tauru
25	U.O. No.P.S/PWM/2 018/96dt.14.05 .2018	Mewat Kshetriya Gaushala Samiti, Zhir Road Ferozepur Jhirka (nuh). Regd. No. HR-0-20-043." For purchase of folder."	500000	SDM Jhirka
26	U.O. No.P.S/PWM/2 018/108dt.23.0 5.2018	Shree Madhav Radha Gau Sewa Prachar Mandal Samiti, Sohna, Distt, Gurugram. "For purchase of fodder."	25000	SDM Gurugram
27	U.O. No.P.S/PWM/2 018/112dt.23.0 5.2018	Rohit S/o Sh. Mahavir, Vill., Loh Singhani,P.O Ghangola , Sohna (Gurugram). "For financial assistnce for repairing of house being poor /needy person."	25000	SDM Gurugram
28	U.O. No.P.S/PWM/2 018/116dt.23.0 5.2018	Sant Shiromani Baba Parkash Puri Maharaj Gaushal a Sew Samiti, Vill., Daultabad, Distt. Gurugram (Regd.No.01155). "For construction of shed/purchase of fodder."	500000	SDM Gurugram
29	U.O. No.P.S/PWM/2 018/128dt.23.0 5.2018	Shree Khatu Shyam Mitra Mandal, Sohna (Gurugram)Regd.No.HR018/2013/004 04. "For promotion of cultural/social activities."	50000	SDM Gurugram
30	U.O. No.P.S/PWM/2 018/132dt.23.0 5.2018	Mandir, Sohna (Gurugram) (Regd. No.837). "For repair of hall being used by general public."	50000	SDM Gurugram
31	U.O. No.P.S/PWM/2 018/140dt.23.0 5.2018	Shree Vishwakarma Welfare Society (Regd.No. 02717/2016). "For promotion of cultural activities."	200000	SDM Gururam
32	U.O. No.P.S/PWM/2 018/148dt.31.0 5.2018	Greenwoods City "A" Block Resident Welfare Association ,Sector - 45,Gurugram (Regd.No.HR/018/2013/01007). "For maintenance of roads ."	100000	SDM Gurugram
33	U.O. No.P.S/PWM/2 018/152dt.31.0 5.2018	Resident Welfare Association (Regd.No.1432/1999).Sector-39, Housing Board Colony, Opposite Medanta Hospital,Gurugram."For mainteance of roads."	100000	SDM Gurugram
34	U.O. No.P.S/PWM/2 018/156dt.31.0 5.2018	Malibu Towne Green Street Welfare Association (Regd.No.HR018/2013/00914). "For repair of roads."	100000	SDM Gurugram

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
35	U.O. No.P.S/PWM/2 018/164dt.31.0 5.2018	H.B.C. Residents Welfare Association,Gurugram(Regd. No.1.2012). "For repair of building."	100000	SDM Gurugram
36	U.O. No.P.S/PWM/2 018/168dt.31.0 5.2018	Haryana Deaf & Dumb Welfare Association Gurugram (Regd. No. 554). "To promote sports activites for Deaf & Dumb,"	200000	SDM Gurugram
37	U.O. No.P.S/PWM/2 018/172dt.31.0 5.2018	Residents Welfare Association, Sector-40, Gurugram (Regd.No. HR-018-2018-1030). "For maintenance of roads,"	200000	SDM Gurugram
38	U.O. No.P.S/PWM/2 018/208dt.8.6. 2018	Shrre Shiv Shakti Nishkam Welfare Society, Gurgram. "To promote social activites and for construction of hall to be used by general public,"	500000	SDM Gurugram
39	U.O. No.P.S/PWM/2 018/180dt.7.6. 2018	Janki Social Welfare Society (Regd. No.DR/GGN/356/2009-10) Grahi Harsaru (Gurugram). For the cultural activites."	50000	SDM Gurugram
40	U.O. No.P.S/PWM/2 018/184dt.7.6. 2018	Smt. Kamlesh W/o Sh. Changa Ram, Village Rajpura, P.O. Sherpur, Tehsil Pataudi,District Gurugram."For financial assistance for repairing of house of being poor /needy person."	50000	SDM Pataudi
41	U.O. No.P.S/PWM/2 018/188dt.7.06 .2018	Sh. Ram Chander S/o Sh. Chandgi Ram, Village Rajpura ,P.O.. Sherpur, Tehsil Pataudi, District Gurugram. "For financial assistance for repairing of house of being poor/needy person,"	50000	SDM Pataudi
42	U.O. No.P.S/PWM/2 018/192dt.7.6. 2018	Sh. Bala W/o Sh. Roop Chand, Village Rajpura , P.O. Sherpur, Tehsil Pataudi, District Gurugram. "For Financial assistance for repairing of house being poor /needy person."	50000	SDM Pataudi
43	U.O. No.P.S/PWM/2 018/196dt.7.6. 2018	Sh. Ombir S/o Sh.Prabhu, Village Haily Mandi, Tehsil Pataudi, District Gurugram. "For financial assistance for repairing of house being poor/needy person."	50000	SDM Pataudi
44	U.O. No.P.S/PWM/2 018/200dt.7.6. 2018	Ryder's Sports Academy, Gurugram (Regd. No.920841). "To promote sports activities and purchase of sports goods."	100000	SDM Gurugram
45	U.O. No.P.S/PWM/2 018/204dt.7.6. 2018	Residents welfare Association, Sector-4, Gurugram (Regd.No.HR018/2018/03278). "For maintenance of Parks."	200000	SDM Gurugram
46	U.O. No.P.S/PWM/2 018/104dt.18.5 .2018	Ahmed Hussain S/o Sh. Kura Khan, Village Devla Nangli, P.O. Ujina, Tehsil & Distt. Nuh. "For financial assistance for repairing of house being poor/needy person."	150000	SDM Nuh

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
47	U.O. No.P.S/PWM/2 018/124dt.23.0 5.2018	Maharishi Dayanand Aarsh Gurukul Evam Gaushala, Maroda (Nuh) (Regd. No.MWT 04). "For purchase of fodder."	100000	SDM Ferozepur
48	U.O. No.P.S/PWM/2 018/136dt.23.5 .2018	Sunil Sharma S/o Sh. Ram Kishan, Ward 36 No. 10, Tauru (Nuh). "For financial assistance for repairing of house being poor/needy person."	50000	SDM Tauru
49	U.O. No.P.S/PWM/2 018/176dt.31.5 .2018	Sh. Shokat S/o Sh. Ashru, Village Pinangawa 76 (Nuh). "For financial assistance for repairing of house being poor/needy person."	100000	SDM Punhana
50	U.O. No.P.S/PWM/2 018/160dt.31.5 .2018	Sh. Gulab Singh S/o Sh. Girdhar Singh, Village 50 Bechari (Palwal). "For financial assistance for repairing of house being poor/needy person."	100000	SDM Hodal
51	U.O. No.P.S/PWM/2 018/120dt.23.5 .2018	Sunrise High School, Mastapur (Rewari). Affiliation No. 15359, Regd. No.1123. "For repair of building."	500000	SDM Rewari
52	U.O. No.P.S/PWM/2 018/144dt.23.5 .2018	Haryana Sports Welfare Association, Panchkula 4 (Regd. No.67/2011-12). "For organizing tournaments/prom oting sports activities."	500000	SDM Panchkula
53	U.O. No.P.S/PWM/2 018/212dt.13.0 6.2018	Shri Ranjit Singh S/o Shri Phool Singh, Village- Nangal Jamalpur, Rewari. "For financial assistance for repairing of house being poor/needy person."	100000	SDM Rewari
54	U.O. No.P.S/PWM/2 018/240dt.21.0 6.2018	"Mera Gaon Mera Desh" Swabhiman Manch, Rewari (Regd. No. 300). "To promote Social/Sports activities and for purchase of books for libraries."	500000	SDM Rewari
55	U.O. No.P.S/PWM/2 018/244dt.21.0 6.2018	Siri Krishana Viklang Gau Sewa Samiti, Dahina (Rewari) (Regd. No. HGSA/2017/345). "For construction of sheds/purchase of fodder/medicines."	400000	SDM Rewari
56	U.O. No.P.S/PWM/2 018/224dt.21.0 6.2018	Nisha D/o Sh. Ram Kishore, VPO- Sundh 8/224 (Nuh). "For financial assistance for repairing DIS of house being poor needy person."	50000	SDM Tauru
57	U.O. No.P.S/PWM/2 018/232dt.21.0 6.2018	Mahrishi Dayanand Gurukul & Gaushala, 8/232 Bhadas (Nuh). Regd. No. 985. "For purchase IS of fodder."	50000	SDM F.P.Jhirka
58	U.O. No.P.S/PWM/2 018/236dt.21.0 6.2018	Bhagwan Balmiki Jan Kalyan Sangh. Karnal 236 (Regd. No. ROS/82). "For completion of 18 building of Bhagwan Balmiki Bhawan, Sector-9, Urban Estate, Karnal."	250000	SDM Karnal

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
59	U.O. No.P.S/PWM/2 018/228dt.21.0 6.2018	Sh. Sumer Singh S/o Sh. Attar Singh, Vill. 228 Pingal (Palwal). "For financial assistance for 8 repairing of house being poor/needy person."	25000	SDM Hodal
60	U.O. No.P.S/PWM/2 018/220dt.21.0 6.2018	Smt. Arti Devi W/o Sh. Jaggi Nagar, Vill. 220 Jasana (Faridabad). "For financial assistance for repairing of house being poor/needy person."	25000	SDM Ballabhgarh
61	U.O. No.P.S/PWM/2 018/216dt.13.0 6.2018	Shri Shailesh Joon S/o Shri Ranbir Singh 16 Joon. H. No. 1694/3. Rajiv Nagar, Gurugram. "For financial assistance for repairing of house being poor/needy person."	50000	SDM Gurugram
62	U.O. No.P.S/PWM/2 018/300dt.05.0 7.2018	Gram Vikas Samiti, Village Dhaliyawas, District Rewari. (Regd. No. HR/017/2016/00956 dated September 2016). "For promote cultural activities."	21000	SDM Rewari
63	U.O. No.P.S/PWM/2 018/272dt.05.0 7.2018	Modren Public School, Gookalgarh, District Rewari 31.0 2 (Regd. No. HR/RWR/00049 dated 2013). "For purchase of Books for School Library."	31000	SDM Rewari
64	U.O. No.P.S/PWM/2 018/292dt.05.0 7.2018	Yadav Kalyan Sabha, Rewari. (Regd. No. 00059 2.2 2 dated 2013). "For construction of Building."	221000	SDM Rewari
65	U.O. No.P.S/PWM/2 018/296dt.05.0 7.2018	Shri Man Singh Shiksha Samiti, Village Karoli, Tehsil 6 Kosli, District Rewari. (Regd. No. 15403 dated 2004). "For maintenance of School Building & White wash."	121000	SDM Rewari
66	U.O. No.P.S/PWM/2 018/304dt.05.0 7.2018	Bal Bharti Sr. Sec. School, Phideri Mor, Near New 4 Police Line, Delhi Road Rewari, (Aff. No. 397, Regd. No. 397, dated 11 06.1993). For maintenance of " School Building & White wash."	200000	SDM Rewari
67	U.O. No.P.S/PWM/2 018/308dt.05.0 7.2018	Shiv Mandir Seva Samiti Trust, Madhu Vihar Rewari. (Regd. No. 1723 dated 17.07.2017). "For construction of Hall."	200000	SDM Rewari
68	U.O. No.P.S/PWM/2 018/312dt.05.0 7.2018	Smt. Devi W/o Daya Ram, Village Majra (Bhalkhi). P.O. Kund, Rewari. "For financial assistance for repairing of house being poor/needy person."	50000	SDM Rewari
69	U.O. No.P.S/PWM/2 018/316dt.05.0 7.2018	Yellow Bell Education Society, H. No. 02, Opp. Gym Khana Club, Sector-4, Rewari. (Regd. No. 01066 dated 2018). "For maintenance of School Building."	100000	SDM Rewari
70	U.O. No.P.S/PWM/2 018/324dt.05.0 7.2018	Sarpanch Gram Panchayat. Bhudla, District Rewari. "For purchase of Water Cooler with RO."	100000	SDM Rewari

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
71	U.O. No.P.S/PWM/2 018/260dt.05.0 7.2018	Municipal Council, Bhiwani. "For construction of Chaupal in Taiyan Pana."	250000	SDM Bhiwani
72	U.O. No.P.S/PWM/2 018/264dt.05.0 7.2018	Municipal Council, Bhiwani. "For construction of Chaupal in Kitan Pana."	250000	SDM Bhiwani
73	U.O. No.P.S/PWM/2 018/264dt.05.0 7.2018	Municipal Council. Bhiwani. "For construction of two Chaupal in Manaana Pana."	500000	SDM Bhiwani
74	U.O. No.P.S/PWM/2 018/248dt.29.0 6.2018	Nirmalam Foundation, Malibu Towne, Gurugram, (Regd. No. DL939732654214590). "For purchase of books, clothes & food items for poor children."	200000	SDM Gurugram
75	U.O. No.P.S/PWM/2 018/276dt.05.0 7.2018	Pooja Rani D/o Sh. Kuldeep Singh, Prem Nagar, #503/3, Gurugram. "To meet the expenditure for higher education being poor."	100000	SDM Gurugram
76	U.O. No.P.S/PWM/2 018/280dt.05.0 7.2018	Utrakhand Sanstritik ekta Manch, Gurugram (Regd. No. 2947). "To promote cultural activities,"	100000	SDM Gurugram
77	U.O. No.P.S/PWM/2 018/284dt.05.0 7.2018	Beverly Park II Condominium, Gurugram. maintenance of roads. "For maintenance of roads,"	100000	SDM Gurugram
78	U.O. No.P.S/PWM/2 018/252dt.29.0 6.2018	Sant Kabir Mahasabha Jind (Regd. No. 01694). "For maintenance of Building for general public use."	500000	SDM Jind
79	U.O. No.P.S/PWM/2 018/288dt.05.0 7.2018	Stephen Hawking Education Society. Village Kinana District Jind (Regd. No. HR/009/2018/01621). "For purchase of Books and Furniture for Library."	125000	SDM Jind
80	U.O. No.P.S/PWM/2 018/320dt.05.0 7.2018	Arya Partinidhi Sabha, Haryana, Daya Nand Mgath. Rohtak. (Regd. No. HRRTK00154 dated 2013). "For construction of Hall and purchase of Window and Railing."	50000	SDM Rohtak
81	U.O. No.P.S/PWM/2 018/256dt.05.0 7.2018	Maharishi Dayanand Saraswati Gaushala, Dobhi (Hisar) (Regd. No. 553). "For purchase of fodder."	100000	SDM Hisar
82	U.O. No.P.S/PWM/2 018/328dt.19.0 7.2018	Vikas Nagar Resident Welfare Society (Regd.), Gurugram (Regd. No. 2016-01-000485), Distt. Gurugram. "For maintenance of roads."	100000	SDM Gurugram
83	U.O. No.P.S/PWM/2 018/332dt.19.0 7.2018	Resident Welfare Association Sector-57, Gurugram(Regd.), Distt. Gurugram. "For maintenance of roads."	200000	SDM Gurugram

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
84	U.O. No.P.S/PWM/2 018/336dt.19.0 7.2018	Govt. College, Jatauli/Haily Mandi (Gurugram). Tehsil Pataudi, Distt. Gurugram. "For construction of obstacle course training."	400000	SDM Gurugram
85	U.O. No.P.S/PWM/2 018/348dt.08.0 8.2018	Saini Sabha (Regd.). Farrukh Nagar, District Gurugram (Regd. No. 00349/2012-13). construction of Saini Dharamshala."	800000	SDM Pataudi
86	U.O. No.P.S/PWM/2 018/356dt.08.0 8.2018	Corona Optus RWA, Sector-37C, Gurugram (Regd. No. HR-018-02868/20.01.2017). "For maintenance of roads/Building."	100000	SDM Gurugram
87	U.O. No.P.S/PWM/2 018/360dt.08.0 8.2018	Govt. College, Jatauli/Haily Mandi (Gurugram). "For purchase of Sports equipments."	1200000	SDM Gurugram
88	U.O. No.P.S/PWM/2 018/364dt.20.0 8.2018	Haryana Tent Dealers Welfare Association, Gurugram (Regd. No. 1956 of 1986-87). "To promote cultural/Sports activities, to help for flood affected people and to solemnize the marriage of poor girls."	1100000	SDM Gurugram
89	U.O. No.P.S/PWM/2 018/415dt.22.0 8.2018	Sh. Manoj Kumar S/o Sh. Rati Ram. Vill. Rajpura, P. O. Sherpur, Gurugram. "For financial assistance for repairing of house being Poor/needy person."	50000	SDM Pataudi
90	U.O. No.P.S/PWM/2 018/419dt.22.0 8.2018	Sh. Surajbhan Singh S/o Sh. Shyotaj Singh, Vill. Rajpura. P.O. Sherpur, Gurugram. "For financial assistance for repairing of house being Poor/needy person."	50000	SDM Pataudi
91	U.O. No.P.S/PWM/2 018/423dt.22.0 8.2018	Sh. Raj Kumar S/o Sh. Chotu Ram, Vill. Rajpura, P.O. Sherpur, Gurugram. "For financial assistance for repairing of house being Poor/needy person."	50000	SDM Pataudi
92	U.O. No.P.S/PWM/2 018/427dt.22.0 8.2018	Sh. Lokesh Kumar S/o Sh. Rakesh Kumar, Vill. Rajpura, P.O. Sherpur, Gurugram. "For financial assistance for repairing of house being Poor/needy person."	50000	SDM Pataudi
93	U.O. No.P.S/PWM/2 018/431dt.22.0 8.2018	Sh. Satpal S/o Sh. Ram Kumar, Vill. Rajpura, P.O. Sherpur, Gurugram. "For financial assistance for repairing of house being Poor/needy person."	50000	SDM Pataudi
94	U.O. No.P.S/PWM/2 018/439dt.22.0 8.2018	The Vipul Greens Residents Welfare Association. Gurugram (Regd. No. HR 018201300203 under HRR, 2012). "For maintenance of roads."	200000	SDM Gurugram

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
95	U.O. No.P.S/PWM/2 018/435dt.22.0 8.2018	Jai Hanuman Akhara. Gurugram (Regd. No. 03331). District Gurugram. "For purchase of Wrestling Mats."	400000	SDM Gurugram
96	U.O. No.P.S/PWM/2 018/368dt.20.0 8.2018	Sh. Maan Singh S/o Sh. Tulsi Ram, Vill. Kohand (Karnal), Distt. Karnal. "For financial assistance for repairing of house being Poor/needly person."	50000	SDM Gharaunda
97	U.O. No.P.S/PWM/2 018/372dt.20.0 8.2018	Sh. Ramesh S/o Late Sh. Telu Ram, Vill. Beejna, (Karnal), Distt. Karnal. "For financial assistance for repairing of house being Poor/needly person."	50000	SDM Gharaunda
98	U.O. No.P.S/PWM/2 018/376dt.20.0 8.2018	Smt. Poonam W/o Sh. Sunil Dutt, R/o Shiv Colony, Garaunda (Karnal), Distt. Karnal. "For financial assistance for repairing of house being Poor/needly person."	50000	SDM Gharaunda
99	U.O. No.P.S/PWM/2 018/380dt.20.0 8.2018	Sh. Bhagwan S/o Sh. Ramesh, Vill. Raipur Jattan (Karnal), Distt. Karnal. "For financial assistance for repairing of house being Poor/needly person."	50000	SDM Gharaunda
100	U.O. No.P.S/PWM/2 018/384dt.20.0 8.2018	Madhu D/o Sh. Rajiv Sharma, Vill. Kohand (Karnal). Distt. Karnal. "For financial assistance for repairing of house being Poor/needly person."	200000	SDM Gharaunda
101	U.O. No.P.S/PWM/2 018/388dt.20.0 8.2018	Smt. Urmila Sharma W/o Late Sh. Rajinder Sharma R/o Gharaunda (Karnal), Distt. Karnal. "For financial assistance for repairing of house being Poor/needly person"	50000	SDM Gharaunda
102	U.O. No.P.S/PWM/2 018/392dt.20.0 8.2018	Smt. Saroj W/o Sh. Mahender Singh Vill. Balheda (Karnal), Distt. Karnal. "For financial assistance for repairing of house being Poor/needly person."	200000	SDM Gharaunda
103	U.O. No.P.S/PWM/2 018/396dt.20.0 8.2018	Sh. Sukrampal S/o Sh. Jai Singh, Vill. Balheda (Karnal), Distt. Karnal. "For financial assistance for repairing of house being Poor/needly person."	150000	SDM Gharaunda
104	U.O. No.P.S/PWM/2 018/400dt.20.0 8.2018	Sh. Govind Singh S/o Sh. Gurbachan Singh. Sanjay Nagar, Gharaunda (Karnal), Distt. Karnal. "For financial assistance for repairing of house being Poor/needly person."	50000	SDM Gharaunda
105	U.O. No.P.S/PWM/2 018/407dt.20.0 8.2018	Sh. Tejbir S/o Late Sh. Telu Ram, Vill. Staundi. (Karnal). Distt. Karnal. "For financial assistance for repairing of house being Poor/needly person."	50000	SDM Gharaunda

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
106	U.O. No.P.S/PWM/2 018/411dt.20.0 8.2018	Sh. Gaurav S/o Sh. Subhash Chander, Vill. Kalveheri Karnal, Distt. Karnal. "For financial assistance for repairing of house being Poor/needly person."	50000	SDM Gharaunda
107	U.O. No.P.S/PWM/2 018/344dt.01.0 8.2018	Shrimad Bhagwat Seva Ashram, Vill. Darauli, Distt. Rewari (Regn. No. 00966 Dated 15.02.2017). Construction of Hall for General Public."	500000	SDM Rewari
108	U.O. No.P.S/PWM/2 018/340dt.01.0 8.2018	Gramin Kshetriya Education Society, Kosli (Rewari) Regd. No. 270/27.06.2014. "For purchase of Computers, books and furniture for library."	500000	SDM Kosli
109	U.O. No.P.S/PWM/2 018/404dt.20.0 8.2018	D.C. Kurukshetra. "For distribution of sweets and prizes to the school children participated in the Parade."	200000	SDM Kurukshetra
110	U.O. No.P.S/PWM/2 018/352dt.08.0 8.2018	Baba Dil Sukh Gaushala. Vill. Kairu District Bhiwani (Regd. No. 00693). "For construction of shed/purchase of fodder,	500000	SDM Bhiwani
111	U.O. No.P.S/PWM/2 018/443dt.04.0 9.2018	Sh. Rakesh Kumar S/o Sh. Prithvi Singh, Vill. Chandu, Distt-Gurugram. "For financial assistance for repairing of house being Poor/needly person."	100000	SDM Gurugram
112	U.O. No.P.S/PWM/2 018/447dt.04.0 9.2018	Sh. Ashok Kumar S/o Sh. Prithvi Singh, Vill. Chandu, Distt-Gurugram. "For financial assistance for repairing of house being Poor/needly person."	100000	SDM Gurugram
113	U.O. No.P.S/PWM/2 018/451dt.04.0 9.2018	The Palladians R.W.A., A-Block, Sector-47, Mayfield Garden, Gurugram (Regd. No. HR/018/2013/00689). "For maintenance of roads/Building."	100000	SDM Gurugram
114	U.O. No.P.S/PWM/2 018/455dt.04.0 9.2018	MT Plot Residents Welfare Association, Sohna Road, Gurugram. (Regd.No.-DR/GGN/252). maintenance of roads/Building."	100000	SDM Gurugram
115	U.O. No.P.S/PWM/2 018/459dt.04.0 9.2018	Vipul World E-Block Resident Welfare Society, Sector-48, Sohna road Gurugram (Regd.No.-2749). maintenance of roads/Building."	100000	SDM Gurugram
116	U.O. No.P.S/PWM/2 018/463dt.04.0 9.2018	Govt. College, Sector-14, Gurugram, "For purchase of fans for Girls' Hostel."	1000000	SDM Gurugram
117	U.O. No.P.S/PWM/2 018/471dt.06.0 9.2018	Adarsh Brahman Sabha, Gurugram, Regd. No. 147. "For construction/completion of hall for general public."	500000	SDM Gurugram

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
118	U.O. No.P.S/PWM/2 018/475dt.06.0 9.2018	Sh. Satpa! S/o Sh Bhulle Ram Parjapat, Vill. Badshahpur, Disa- Gurugram. "For financial assistance for repairing of house being Poor/necdy person."	100000	SDM Gurugram
119	U.O. No.P.S/PWM/2 018/467dt.06.0 9.2018	Raghu Basart Sewa Trust, V. Kushek, Distt-Palwal, Regd. No. 3850. For utg of Parshuram Bhawan."	100000	SDM Palwal.
120	U.O. No.P.S/PWM/2 018/483dt.10.0 9.2018	Smt. Santra W/o Late Sh. Dheeraj, Vill. Kota Khandewla, Tehsil Tauru, District Nuh. "For financial assistance for repairing of house being poor/needly person."	50000	SDM Tauru
121	U.O. No.P.S/PWM/2 018/479dt.10.0 9.2018	Smt. Balesh W/o Sh. Lekhram, Vill. Harchandpur, District Gurugram. "For financial assistance for repairing of house being poor/needly person."	50000	SDM Gurugram South
122	U.O. No.P.S/PWM/2 018/487dt.10.0 9.2018	Sh. Jagat Singh S/o Sh. Chander, Vill. & P.O. Bandhwari, District Gurugram. "For financial assistance for repairing of house being poor/needly person."	50000	SDM Gurugram South
123	U.O. No.P.S/PWM/2 018/491dt.18.0 9.2018	Malibu Condominiums Residents Welf Association, MCRWA Control Room, GF Tower Malibu Towne, Sohna Road, Sector-47. Gurug Regd. No. HR018/2013/00720, Dated 06.06.20 For repair of roads."	100000	SDM Gurugram
124	U.O. No.P.S/PWM/2 018/503dt.19.0 9.2018	RWA, Taksila Heights, Sector 37C, Gurugram (P o. 02617). "For installing CCTV Cameras and -velopment work."	100000	SDM Gurugram
125	U.O. No.P.S/PWM/2 018/499dt.19.0 9.2018	Pradhyumn Foundation, Road No. 02, Shyam Kunj, Bhondsi (168), District Gurugram (Regd. No. 1179/18.10.2017). "To organize child safety campaign/seminars on child right/safety and security of kids and purchase of stationay etc."	200000	SDM Gurugram
126	U.O. No.P.S/PWM/2 018/507dt.19.0 9.2018	Yadav Samaj Sabha, Kurukshetra (Regd.). "For construction of Building of Yadav Dharamshala."	500000	SDM Kurukshetra
127	U.O. No.P.S/PWM/2 018/495dt.19.0 9.2018	Shree Goverdhan Gaushala, Vill. Aata, District Nuh (Regd. No. HR/018/2013/00647). "For nurturing of Cows."	100000	SDM Nuh
128	U.O. No.P.S/PWM/2 018/511dt.18.1 0.2018	Residents Development and Welfare Association. Sector-23A, Gurugram, Regd No. H R -08-2012- 00022. "For repair of roads."	100000	SDM Gurugram

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
129	U.O. No.P.S/PWM/2 018/515dt.18.1 0.2018	Shive Colony Residents Welfare Assocaition, H. No. 155/1 (Naharpur Rupa), Gurugram. Regd No. DR/GGN/68." For repair of roads."	100000	SDM Gurugram
130	U.O. No.P.S/PWM/2 018/523dt.18.1 0.2018	Ram Prasad S/o Sh. Prabhati, Vill. Todapur (Gurugram). "Financial Assistance for repairing of house being poor/needy person."	100000	SDM Pataudi
131	U.O. No.P.S/PWM/2 018/527dt.18.1 0.2018	Sh. Bhim Singh S/o Sh. Saawal Ram, Vill. Rajpura. P.O. Sherpur, Gurugram. "Financial assistance for repairing of house being poor/needy person."	50000	SDM Gurugram
132	U.O. No.P.S/PWM/2 018/519dt.18.1 0.2018	Sh. Bhoop Singh S/o Sh. Munshi Ram, VPO Kanonda (Jhajjar). "Financial assistance for repairing of house being poor/needy person."	100000	SDM Bahadurgar
133	U.O. No.P.S/PWM/2 018/531dt.31.1 0.2018	Bijender S/oSh. Ranbir, Village Ramgarh, Badshahpur (Gurugram). "For financial assistance for repairing of house being poor/needy person."	50000	SDM Gurugram
134	U.O. No.P.S/PWM/2 018/535dt.31.1 0.2018	Lions Club Sohna, Sohna, Distt. Gurugram (Regd. 5 No.055375). "For promotion of cultural activities."	50000	SDM Gurugram (South)
135	U.O. No.P.S/PWM/2 018/539dt.31.1 0.2018	Bani Mandir Gaushala, Village Ghata, Sector 55 (Gurugram) (Regd. No.HR/018/2015/01677). "For purchase of fodder."	100000	SDM Gurugram (South)
136	U.O. No.P.S/PWM/2 018/543dt.31.1 0.2018	Omvati W/o Late Sh.Gajraj, Village Lohsilani, Gurugram. "For financial assistane for repairing of house being poor/needy person."	100000	SDM Gurugram (South)
137	U.O. No.P.S/PWM/2 018/547dt.16.1 1.2018	Gram Panchayat, Vill. Sakatpur, District Gurugram. "For const. of Gali from Ram Mehar ki Dhani to Main Rasta."	719752	SDM Gurugram
138	U.O. No.P.S/PWM/2 018/551dt.22.1 1.2018	Greenfields Residents Welfare Association, Gurugram (Regd. No.DR/GGN/28). "For repair of roads."	100000	SDM Gurugram
139	U.O. No.P.S/PWM/2 018/555dt.27.1 1.2018	Mohan Baba Sewa Samiti, V.P.O. Kadarpur, Tehsil Sohna (Regd. No.HR/018/2017/03115). "For construction of Hall for general public."	100000	SDM Gurugram
140	U.O. No.P.S/PWM/2 018/559dt.27.1 1.2018	Ram Krishan Kamdhenu Gaushala, Village Silani, 559 P.O. Bhirawati. Tehsil Sohna, Distt. Gurugram 8 (Regd. No.01580). "For purchase of fodder."	100000	SDM Gurugram
141	U.O. No.P.S/PWM/2 018/563dt.29.1 1.2018	Shri Khoob Ram s/o Sh.Raghunath Saini, 11, Red 563 Cross Complex, Rewari. "For repair of house B being a poor/needy person."Page 12 of 24	150000	SDM Rewari

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
142	U.O. No.P.S/PWM/2 018/567dt.06.1 2.2018	Federation of Senior Citizen Welfare Forums, Gurugram. Regd. No. HR/018/2013/00530. "For organizing of Medical Camp for needy Senior Citizens."	100000	SDM Gururam
143	U.O. No.P.S/PWM/2 018/571dt.06.1 2.2018	Senior Citizen Welfare Association of Vatika (Regd. No. 01251, Gurugram. "For purchase of furniture."	100000	SDM Gururam
144	U.O. No.P.S/PWM/2 018/575dt.06.1 2.2018	Dakshita Yadav D/o Sh. Surender Singh, Vill. Shikohpur (Gurugram). "To meet the expenditure for higher Education being a poor girl."	200000	SDM Gururam
145	U.O. No.P.S/PWM/2 018/579dt.06.1 2.2018	Ram Avtar S/o Sh. Sheochand, Vill. Sihor (Mahendergarh). "For repair of house being a poor/needy person."	200000	SDM Kanina
146	U.O. No.P.S/PWM/2 018/599dt.24.1 2.2018	Bramah Jyoti Brahmin Uthan Sabha Gurgaon (Regd.), H. No. 544, Sector 23, Gurugram. Regd. No. HR-018201300238. "For the construction of Building for use of General Public."	500000	SDM Gurugram
147	U.O. No.P.S/PWM/2 018/587dt.19.1 2.2018	Pravasi Ekta Manch, Gurugram. Regd. No. 9602. "To mote the cultural activities and construction of ding to be used by general public."	500000	SDM Gurugram
148	U.O. No.P.S/PWM/2 018/603dt.15.0 1.2019	Shree Krishna Charitable Trust Gurgaon (Regd.), igrum. Regd. No. 9731/2018. "For the of community Hall."	2100000	SDM Gurugram
149	U.O. No.P.S/PWM/2 018/615dt.15.0 1.2019	Sheetal Residents Welfare Association (Regd.), or-51, Gurugram. Regd. No. HR/018/035/2012- For repair of road."	100000	SDM Gurugram
150	U.O. No.P.S/PWM/2 018/595dt.19.1 2.2018	Shree Aggarsain Trust, Bhiwani. Regd No. 2585. "For ruction of Building."	2100000	SDM Bhiwani
151	U.O. No.P.S/PWM/2 018/619dt.15.0 1.2019	Yadav Sabha, Mahendergarh Regd No. "For the construction of Library."	500000	SDM Mahendergarh
152	U.O. No.P.S/PWM/2 018/611dt.15.0 1.2019	Bhagat Singh Gaushala Village- Kirah (Nuh) Regd No. HR-020/2014/297. "For purchase of fodder."	100000	SDM Nuh
153	U.O. No.P.S/PWM/2 018/607dt.15.0 1.2019	Maharishi Dayanand Assh. Gurukul Evam Guashala, Marora(Nuh). "For purchase of fodder."	1000000	SDM Firozpur
154	U.O. No.P.S/PWM/2 018/623dt.15.0 1.2019	Siri Krishana Viklang Gau Sewa Samiti, Dahina (Rewari) Regd. No. HGSA/2017/345. "For purchase of Two Ambulances/fodder/medicines for cows."	1000000	SDM Rewari

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
155	U.O. No.P.S/PWM/2 018/591dt.19.1 2.2018	Yadav Kalyan Sabha, Rewari Regd No. 00059/2013. "For the construction of hall general public."	2279000	SDM Rewari
156	U.O. No.P.S/PWM/2 018/627dt.05.0 2.2019	Residents Welfare Association, Sector 4, Gurugram Regd. No. HR018/2018/03278. "For maintenance of parks."	200000	SDM Gurugram
157	U.O. No.P.S/PWM/2 018/631dt.05.0 2.2019	IRWO Westend Towers allottee Welfare Association, Gurugram. Regd. No. HR/018/2018/03495 dated 28.11.2018. "For repair of roads."	100000	SDM Gurugram
158	U.O. No.P.S/PWM/2 018/635dt.05.0 2.2019	Unnati Charitable Trust, Nangli Mod, ward no. 20, Sohna District Gurugram. Regd. No. 10927. "For purchase of sports items."	50000	SDM South Gurugram
159	U.O. No.P.S/PWM/2 018/647dt.05.0 2.2019	Malibu Towne Green Street Welfare Association (Regd.), Gurugram Regd. No. HR018/2013/00944. "For repair of roads."	100000	SDM Gurugram
160	U.O. No.P.S/PWM/2 018/651dt.05.0 2.2019	Malibu Condominiums Residents Welfare It. Association, MCRWA Control Room, GF Tower 3, Malibu Towne, Sohna Road, Gurugram. Regd. No. HR/018/2013/00720/06.06.2013. "For repair of roads." Garden, Gurugram. Regd. No. DR/GGN/077 dated 04.07.2008 "For maintenance of roads."	100000	SDM Gurugram
161	U.O. No.P.S/PWM/2 018/655dt.05.0 2.2019	Resident's Welfare Association, C-Block Mayfield Garden, Gurugram. Regd. No. DR/GGN/077 dated 04.07.2008. "For maintenance of roads."	200000	SDM Gurugram
162	U.O. No.P.S/PWM/2 018/659dt.05.0 2.2019	Sushant Lok Extension Residents Welfare Association (Regd.) Gurugram. Regd.No. HR/018/01318. "For repair of roads."	100000	SDM Gurugram
163	U.O. No.P.S/PWM/2 018/679dt.05.0 2.2019	Resident's Welfare Association, Sector 15, PartII, Gurugram. Regd. No. 280/2013. "For maintenance of roads."	100000	SDM Gurugram
164	U.O. No.P.S/PWM/2 018/699dt.05.0 2.2019	Satguru Enclave, Residents Welfare Association, Gurugram. Regd. No. HR/018/2017/03186. "For repair of roads."	100000	SDM Gurugram
165	U.O. No.P.S/PWM/2 018/695dt.05.0 2.2019	Resident Welfare Association Krishan Nagar, Basai road, Gurugram. Regd. No. HR/018/2014/01444. For repair of roads."	100000	SDM Gurugram
166	U.O. No.P.S/PWM/2 018/691dt.05.0 2.2019	South City II Residents Welfare Association, D /34, 2nd floor, South City II, Gurugram. "For maintenance of roads."	100000	SDM Gurugram

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
167	U.O. No.P.S/PWM/2 018/687dt.05.0 2.2019	Sahib Kunj-Ganga Vihar- Residents Welfare ssociation (Regd.), Gurugram Regd. No R/018/2013/01030. "For repair of roads."	100000	SDM Gurugram
168	U.O. No.P.S/PWM/2 018/747dt.05.0 2.2019	Orchid Island Residents Welfare Association ctor-51,Gurugram. egd. No. HR/018/2015/02407. "For repair of roads."	100000	SDM Gurugram
169	U.O. No.P.S/PWM/2 018/743dt.05.0 2.2019	Harmony Homes Apartment Owners Association, Gurugram, Harmony Club, Harmony Homes, Sushant Lok 3, Sector 57, Gurugram. Regd. No. HR/018/2013/699/ 25.05.2013. "For repair of roads."	100000	SDM Gurugram
170	U.O. No.P.S/PWM/2 018/739dt.05.0 2.2019	Sushant Lok Vikas Manch, Residents Welfare Association, Gurugram. Regd. No. HR/018/02603. "For repair of roads."	100000	SDM Gurugram
171	U.O. No.P.S/PWM/2 018/735dt.05.0 2.2019	Mayfield Garden Resident Welfare Society (Reg.), Gurugram. Regd. No. HR/018/2012/00017. "For repair of roads."	100000	SDM Gurugram
172	U.O. No.P.S/PWM/2 018/731dt.05.0 2.2019	Princeton Owners Welfare Organisation (Regd.),RWA, M- Block, Sector 51, Gurugram. Regd. No.HR-018/2013-00794. "For repair of roads."	100000	SDM Gurugram
173	U.O. No.P.S/PWM/2 018/727dt.05.0 2.2019	The legend condominium Association, Sushant Lok, Phase-3, Sector 57, Gurugram. Regd. No. DR/GGN/111/2007-08. "For repair of roads."	100000	SDM Gurugram
174	U.O. No.P.S/PWM/2 018/723dt.05.0 2.2019	The resident Welfare Association, Community Centre, near DPS, Sector-47, Gurugram (Regd. No. DR/GGN/058). "For maintenance of roads."	100000	SDM Gurugram
175	U.O. No.P.S/PWM/2 018/719dt.05.0 2.2019	Greenwoods City Residents Welfare Association, Sector-46, Block-D, E & E Gurugram. (Regd. No. HR/018/2013/00347). "For maintenance of roads."	100000	SDM Gurugram
176	U.O. No.P.S/PWM/2 018/715dt.05.0 2.2019	Today Homes Blossoms II, RWA, Sector 51, South City, Gurugram (Regd.). "For repair of roads."	100000	SDM Gurugram
177	U.O. No.P.S/PWM/2 018/711dt.05.0 2.2019	Classic Appartment Allottees Welfare Association (CAWA), IRWO, Classic Appartment, Sector 57, Gurugram. Regd. No. HR-018-2015-01679. "For repair of roads."	100000	SDM Gurugram
178	U.O. No.P.S/PWM/2 018/707dt.05.0 2.2019	The White House (RWA), Sector 57, Gurugram. Regd. No. RO/018/2013/00631P"For repair of roads."	100000	SDM Gurugram

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
179	U.O. No.P.S/PWM/2 018/775dt.05.0 2.2019	Krishna Nagar Resident Welfare Society, Gurugram. "For repair of roads."	100000	SDM Gurugram
180	U.O. No.P.S/PWM/2 018/771dt.05.0 2.2019	Shri Siddhi Ganesha Cultural Society, Gurugram. "For repair of roads."	100000	SDM Gurugram
181	U.O. No.P.S/PWM/2 018/767dt.05.0 2.2019	Hr. Officers Co-op. Group Housing Society Ltd., Gurugram. Regd. No. 440-O. "For repair of roads"	100000	SDM Gurugram
182	U.O. No.P.S/PWM/2 018/763dt.05.0 2.2019	The Gurgaon Citizen Employees CGHS Limited, Gurugram Regd. No. 1236 Dated 29.08.1998. "For repair of roads."	100000	SDM Gurugram
183	U.O. No.P.S/PWM/2 018/759dt.05.0 2.2019	Indians For India, OD-01, Malibu Town, Gurugram, Regd. No. 32831. "To promote sports activities."	100000	SDM Gurugram
184	U.O. No.P.S/PWM/2 018/755dt.05.0 2.2019	Vijay Rattan Vihar Sainik Welfare Society (AWHO), Gurugram. "For maintenance of roads."	100000	SDM Gurugram
185	U.O. No.P.S/PWM/2 018/751dt.05.0 2.2019	Sushant Residency and F-block EWS Residentds Welfare Association (Regd.), F-88 Sushant Residency.Sushant Lok-3, Sector 57, Gururam. Regd. No. HR/018/2017/03143. "For maintenance of roads."	100000	SDM Gurugram
186	U.O. No.P.S/PWM/2 018/803dt.05.0 2.2019	." Lotus Avenue RWA, Gurugram Regd. No. 03275/2018. "For maintenance of roads."	100000	SDM Gurugram
187	U.O. No.P.S/PWM/2 018/807dt.05.0 2.2019	Krishna Nagar Resident Welfare Society, Gurugram. Regd. No. HR/018/2013/00312. "For repair of roads."	100000	SDM Gurugram
188	U.O. No.P.S/PWM/2 018/815dt.05.0 2.2019	Srishti Foundation (Regd.), Gurugram. Regd. No. HR/GGN/1585. "For expenditure to be incurred for purchase of books, clothes & food items to the poor children."	100000	SDM Gurugram
189	U.O. No.P.S/PWM/2 018/835dt.05.0 2.2019	Nirvana Cedar Crest, Residents Welfare Association, Gurugram. "For maintenance of roads."	100000	SDM Gurugram
190	U.O. No.P.S/PWM/2 018/831dt.05.0 2.2019	The Lilac Resident Welfare Association, Gurugram. "For maintenances of roads."	100000	SDM Gurugram
191	U.O. No.P.S/PWM/2 018/827dt.05.0 2.2019	Harit Seva Samiti, RWA I-Block, South City-II, Gurugram Regd. No. DR/GGN/14/2012-13. "For maintenance of roads."	100000	SDM Gurugram

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
192	U.O. No.P.S/PWM/2 018/823dt.05.0 2.2019	Lilac A-2, Residents Welfare Association, Gurugram Regd. No. DR/GGN/128/2011-12. "For maintenance of roads."	100000	SDM Gurugram
193	U.O. No.P.S/PWM/2 018/875dt.05.0 2.2019	DLF City Phase-III, Residents' Welfare Association (Regd.). Gurugram, Regd. No. 205. "For maintenance of roads."	100000	SDM Gurugram
194	U.O. No.P.S/PWM/2 018/871dt.05.0 2.2019	Resident Welfare Association, Sector-39, (Regd.), Gurugram, Regd. No. 06-018-2018-03543. "For maintenance or roads."	100000	SDM Gurugram
195	U.O. No.P.S/PWM/2 018/867dt.05.0 2.2019	Nirvana Residents Welfare Association, Gurugram Regd. No. HR/018/2013/00926. "For maintenance of roads."	100000	SDM Gurugram
196	U.O. No.P.S/PWM/2 018/863dt.05.0 2.2019	Nirvana Cedar Crest, Residents Welfare Association Gurugram Regd. No.HR/018/2017/03102. "For maintenance of roads."	100000	SDM Gurugram
197	U.O. No.P.S/PWM/2 018/859dt.05.0 2.2019	Tulip White, Residents Welfare Association, Gurugram Regd. No. HR/018/2016/02594. "For maintenance of roads."	100000	SDM Gurugram
198	U.O. No.P.S/PWM/2 018/855dt.05.0 2.2019	Basai Enclave Part-II Resident Welfare Association, V.P.O. Basai, Gurugram Regd. No. HR/018/2013/00800. "For maintenance of roads."	100000	SDM Gurugram
199	U.O. No.P.S/PWM/2 018/851dt.05.0 2.2019	Resident Welfare Association, Gurugram Regd. No. DR/GGN/0145/12-2012. "For maintenance of roads."	100000	SDM Gurugram
200	U.O. No.P.S/PWM/2 018/847dt.05.0 2.2019	Avenue 71 Apartment Owners Welfare Association, Gurugram, Regd. No. 06-018-2015-02470. "For maintenance of roads."	100000	SDM Gurugram
201	U.O. No.P.S/PWM/2 018/843dt.05.0 2.2019	Tulip Violet RWA, Sector 69, Darbaripur, Badshahpur Gurugram, Regd. No. HR/018/2017/03152. "For maintenance of roads."	100000	SDM Gurugram
202	U.O. No.P.S/PWM/2 018/839dt.05.0 2.2019	Tulip White, Residents Welfare Association, Gurugram Regd. No. HR/018/2016/02595. "For maintenance of roads."	100000	SDM Gurugram
203	U.O. No.P.S/PWM/2 018/931dt.05.0 2.2019	The Close-North Apartment Owners Association, Gurugram. (Regd. NO. HR/018/2013/00303). "For maintenance of roads."	100000	SDM Gurugram
204	U.O. No.P.S/PWM/2 018/963dt.05.0 2.2019	Harmony Apartment Owners Welfare Association, Gurugram, Regd. No. HR/018/2016/02799. "For repair of roads."	100000	SDM Gurugram
205	U.O. No.P.S/PWM/2 018/959dt.05.0 2.2019	The Nile Condominium Association, The Nile, Sector 49, Gurugram. Regd. No. HR/018/2013/00302.	100000	SDM Gurugram

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
206	U.O. No.P.S/PWM/2 018/955dt.05.0 2.2019	Vatika City Apartment Owners Association, Gurugram. Regd. No. HR/018/2016/0142. "For maintenance of roads."	100000	SDM Gurugram
207	U.O. No.P.S/PWM/2 018/951dt.05.0 2.2019	PARK VIEW CITY CONDOMINIUM ASSOCIATION, Park view city, Sohna Road, Sector-48, Gurugram. "For maintenance of roads."	100000	SDM Gurugram
208	U.O. No.P.S/PWM/2 018/947dt.05.0 2.2019	Privy Residents Welfare Association (PWRA) Gurugram. Regd. No. HR/018/2016/02821 date 14 11 2016 "For maintenance of roads."	100000	SDM Gurugram
209	U.O. No.P.S/PWM/2 018/943dt.05.0 2.2019	Tulip Orange Residents Welfare Association. Badshahpur, District Gurugram. "For maintenance of roads."	100000	SDM Gurugram
210	U.O. No.P.S/PWM/2 018/939dt.05.0 2.2019	Tulip Ivory, RWA Office, Darbaripur Road, Gunigram. Regd. No. HR/018/2015/02434. "For maintenance of roads."	100000	SDM Gurugram
211	U.O. No.P.S/PWM/2 018/935dt.05.0 2.2019	SS Hibiscus Apartment Owners Association, Vill. Adampur, Gurugram. (Regd No. HR/018/2016/02637) "For maintenance of roads."	100000	SDM Gurugram
212	U.O. No.P.S/PWM/2 018/979dt.05.0 2.2019	Fresco Residents Welfare Cultural And Social Association, Gurugram. (Regd No. 02631). "For maintenance of roads."	100000	SDM Gurugram
213	U.O. No.P.S/PWM/2 018/975dt.05.0 2.2019	The Close South-Apartment Owners Association, Gurugram. "For maintenance of roads."	100000	SDM Gurugram
214	U.O. No.P.S/PWM/2 018/971dt.05.0 2.2019	Wembley Estate Apartment Owners Welfare Associaton, Gurugram. Regd. No. 01304. "For maintenance of roads."	100000	SDM Gurugram
215	U.O. No.P.S/PWM/2 018/967dt.05.0 2.2019	Escape Residents Welfare Associaton, Unitech Escape, Sector 50, Gurugram. Regd. No. HR018/2015/02453. "For maintenance of roads."	100000	SDM Gurugram
216	U.O. No.P.S/PWM/2 018/1012dt.05. 02.2019	Eldeco Mansionz Residents Welfare Association (Regd.), Gurugram. "For maintenance of roads."	100000	SDM Gurugram
217	U.O. No.P.S/PWM/2 018/1008dt.05. 02.2019	Tatvam Residents Welfare Association, Gurugram Regd. No. 1171/2013. "For maintenance of roads."	100000	SDM Gurugram
218	U.O. No.P.S/PWM/2 018/983dt.05.0 2.2019	Green Ville Welfare Associatin, Gurugram. Regd. No. HR/018/2012/00152 Dated 24.12.2012. "For maintenance of roads."	100000	SDM Gurugram

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
219	U.O. No.P.S/PWM/2 018/987dt.05.0 2.2019	Orchid Petals Resident Association, Gurugram "For maintenance of roads."	100000	SDM Gurugram
220	U.O. No.P.S/PWM/2 018/991dt.05.0 2.2019	Astaire Garden Owners Association, Gurugram Regd. No. HR/018/02454. "For maintenance o roads."	100000	SDM Gurugram
221	U.O. No.P.S/PWM/2 018/104dt.05.0 2.2019	Vipul World, BCD RWA, Gurugram. maintenance of roads."	100000	SDM Gurugram
222	U.O. No.P.S/PWM/2 018/999dt.05.0 2.2019	B- Block (Southend Floors) Residents' Welfare Association, Gurugram. Regd. No. HR/018/01317/2014. "For maintenance of roads."	100000	SDM Gurugram
223	U.O. No.P.S/PWM/2 018/995dt.05.0 2.2019	Resident's Welfare Association, Sector-51, Gurugram Regn. No. 00399. "For repair of roads."	100000	SDM Gurugram
224	U.O. No.P.S/PWM/2 018/1016dt.05. 02.2019	GPL EDEN HEIGHTS CONDOMINIUM RESIDENTS WELFARE ASSOCIATION, HR/018/2015/02503. GURUGRAM. Regd. No. "For maintenance of roads."	100000	SDM Gurugram
225	U.O. No.P.S/PWM/2 018/1020dt.05. 02.2019	Tulip Purple Resident Welfare Association, Sector 69, Gurugram. "For maintenance of roads."	100000	SDM Gurugram
226	U.O. No.P.S/PWM/2 018/1024dt.05. 02.2019	Today Homes Blossoms RWA, Mayfield Gardens, Sector-47, Gurugram. Regn. No. HR/018/2016/02800. "	100000	SDM Gurugram
227	U.O. No.P.S/PWM/2 018/1032dt.05. 02.2019	Park View City-II, Gurugram. "For maintenance of roads."	100000	SDM Gurugram
228	U.O. No.P.S/PWM/2 018/1040dt.05. 02.2019	Aura Residents Welfare Association, Gurugram. Regn. No. DR/GGN/045. "For repair of roads."	100000	SDM Gurugram
229	U.O. No.P.S/PWM/2 018/811dt.05.0 2.2019	RWA, C-Block Mayfield Gardens, Gurugram. "For maintenance of roads."	200000	SDM Gurugram
230	U.O. No.P.S/PWM/2 018/791dt.05.0 2.2019	The Gold Fitness, Gurugram. "For purchase of sports items/Equipments for the use of youths."	200000	SDM Gurugram
231	U.O. No.P.S/PWM/2 018/787dt.05.0 2.2019	Bharat Vikas Parishad Maharana Pratap Nyas, Gurugram Regd. No. 3942. "For purchase of ENT/Eyes/others check-up equipments Hospital."	2100000	SDM Gurugram

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
232	U.O. No.P.S/PWM/2 018/703dt.05.0 2.2019	HUDA Market Welfare Association, Sector 46. Gurugram, Regd. No. HR018/2016/02598. "Fo repair of roads."	100000	SDM Gurugram
233	U.O. No.P.S/PWM/2 018/779dt.05.0 2.2019	Punjabi Biradari Bhawan (Regd.) Karnal. Regd. N RSO0175. "For construction of building."	1100000	SDM Karnal
234	U.O. No.P.S/PWM/2 018/887dt.05.0 2.2019	Gram Panchayat, Vill. Dokhera, Distt. Narnaul. "For purchase of sports items/Equipments for the use of village youths."	100000	SDM Narnaul
235	U.O. No.P.S/PWM/2 018/899dt.05.0 2.2019	Gram Panchayat, Vill. Kamaniya, Distt. Narnaul. "For purchase of sports items/Equipments for the use of village youths."	100000	SDM Narnaul
236	U.O. No.P.S/PWM/2 018/895dt.05.0 2.2019	Gram Panchayat, Vill. Dostpur, Distt. Narnaul. "For purchase of sports items/Equipments for the use of village youths."	100000	SDM Narnaul
237	U.O. No.P.S/PWM/2 018/923dt.05.0 2.2019	Gram Panchayat, Vill. Dhani Saniyo ki (Thanwas), Distt. Narnaul. "For purchase of sports items/Equipments for the use of village youths."	100000	SDM Narnaul
238	U.O. No.P.S/PWM/2 018/919dt.05.0 2.2019	Gram Panchayat, Vill. Dhani Rawta (Bayal), Distt. Narnaul. "For purchase of sports items/Equipments for the use of village youths."	100000	SDM Narnaul
239	U.O. No.P.S/PWM/2 018/915dt.05.0 2.2019	Gram Panchayat, Vill. Nahru Nagar, Distt. Narnaul. "For purchase of sports items/Equipments for the use of village youths."	100000	SDM Narnaul
240	U.O. No.P.S/PWM/2 018/911dt.05.0 2.2019	Gram Panchayat, Vill. Khatoli Jat, Distt. Narnaul. "For purchase of sports items/Equipments for the use of village youths."	100000	SDM Narnaul
241	U.O. No.P.S/PWM/2 018/1028dt.05. 02.2019	M.C., Nangal Chaudhary, Distt. Narnaul. "For purchase of sports items/Equipments for the use of ward No. 4 youths."	100000	SDM Narnaul
242	U.O. No.P.S/PWM/2 018/927dt.05.0 2.2019	Gram Panchayat, Vill. Saidlipur, Distt. Narnaul. "For purchase of sports items/Equipments for the use of village youths."	200000	SDM Narnaul
243	U.O. No.P.S/PWM/2 018/907dt.05.0 2.2019	Gram Panchayat, Vill. Mulodi, Distt. Narnaul. "For purchase of sports items/Equipments for the use of village youths."	200000	SDM Narnaul
244	U.O. No.P.S/PWM/2 018/879dt.05.0 2.2019	Gram Panchayat, Vill. Azmabad Mokhuta, Distt. Narnaul. "For purchase of sports items/Equipments for the use of village youths."	150000	SDM Narnaul

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
245	U.O. No.P.S/PWM/2 018/903dt.05.0 2.2019	Gram Panchayat, Vill. Bhojawas, Distt. Narnaul. "For purchase of sports items/Equipments for the use of village youths."	150000	SDM Narnaul
246	U.O. No.P.S/PWM/2 018/891dt.05.0 2.2019	Gram Panchayat, Vill. Akoli, Distt. Narnaul. "For purchase of sports items/Equipments for the use of village youths."	200000	SDM Narnaul
247	U.O. No.P.S/PWM/2 018/83dt.05.02 .2019	Gram Panchayat, Vill. Shahbajpur, Distt. Narnaul. "For purchase of sports items/Equipments for the use of village youths."	200000	SDM Narnaul
248	U.O. No.P.S/PWM/2 018/643dt.05.0 2.2019	Baba Sadh Sewa Samiti, Vill. Akoda, Distt.- Mahendergarh. Regd.No. HR016/2015/00006. "For Construction of Hall for general Public."	100000	SDM Mahenderg arh
249	U.O. No.P.S/PWM/2 018/663dt.05.0 2.2019	SDM Sr. Sec. School, Vill. Chhithroli Distt.- Mahendergarh. "For repair of school building, purchase of library books, furniture etc."	500000	SDM Mahenderg arh
250	U.O. No.P.S/PWM/2 018/683dt.05.0 2.2019	Nandeshwar Gaushala, Vill. Bagthala, Distt.- Rewari. "For purchase of Fodder, construction of Sheds and floors, purchase of Medicine."	1100000	SDM Rewari
251	U.O. No.P.S/PWM/2 018/819dt.05.0 2.2019	Jangir Brahman Samaj Samiti, Rewari. Regd. No. HR/RWR/2014/00188. "For construction of building."	2100000	SDM Rewari
252	U.O. No.P.S/PWM/2 018/671dt.05.0 2.2019	Muni Lal S/o Sh. Hari Singh, Vill Aaram Nagar, District Rewari. "For financial assistance for repairing of house being Poor/Needy person."	100000	SDM Bawal
253	U.O. No.P.S/PWM/2 018/783dt.05.0 2.2019	Deputy Commissioner, Nuh. "For distribution of sweets amongst the children participated in Republic Day Parade."	100000	SDM Nuh
254	U.O. No.P.S/PWM/2 018/795dt.05.0 2.2019	Veer Bhagat Singh Gaushala Samiti Village-Kirah, Distt.-Nuh. Regd. No. HR-020/2014/297 dt. 26.05.2014. "For purchase of fodder."	100000	SDM Nuh
255	U.O. No.P.S/PWM/2 018/667dt.05.0 2.2019	Abdul Hai S/o Sh. Haji Kehar Khan, H. No. Rethora (165), Vill. Ghasera, Distt.-Nuh. "For repair of house being poor."	150000	SDM Nuh
256	U.O. No.P.S/PWM/2 018/639dt.05.0 2.2019	Shree Sai Baba Dham Evam Sansthan Trust, Tauru (Nuh.). Regd. No. 606. "For completion of Hall for General Public."	50000	SDM Tauru
257	U.O. No.P.S/PWM/2 018/1036dt.05. 02.2019	Shiv Mandir Vikas Samiti, F.P.Jhirka (Nuh) Regd. No. 01235. "For construction of Hall for General public."	1100000	SDM F.P.Jhirka

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
258	U.O. No.P.S/PWM/2 018/675dt.05.0 2.2019	Ahlehadoes Education & Welfare Society, Misa Colony, Vill, Pinangwan, Distt.-Nuh. "For maintenance of roads."	100000	SDM Punhana
259	U.O. No.P.S/PWM/2 018/799dt.05.0 2.2019	Smt. Anita Mangla W/o Late Sh. Sanjeev Mangla, Arya Kutir Kanoon Goyan Mohalla, Palwal. "For repair of house being a poor person."	200000	SDM Palwal
260	U.O. No.P.S/PWM/2 018/1044dt.14. 02.2019	RWA C-1 Block, Palam Vihar, Gurugram (Regd. No. HR/018/2013/00579). "For repair of road"	100000	SDM Gurugram
261	U.O. No.P.S/PWM/2 018/1048dt.14. 02.2019	Raahgiri Foundation, (Gurugram Chapter) (Regd. No.276/4). "To create awareness for stopping female foeticide, for development of swachh Bharat Mission and to promote the sports and cultural activities."	500000	SDM Gurugram
262	U.O. No.P.S/PWM/2 018/1052dt.14. 02.2019	Shree Shiv Shankar Sewa Samiti, Vill. Kharak Kalan, District Bhiwani (Regd. No.6341). "For const. of Hall for general public."	500000	SDM Bhiwani
263	U.O. No.P.S/PWM/2 018/1060dt.22. 02.2019	Sunrise High School Mastapur (Rewari). Affiliation No. 15359, Regd. No. 1123. "For construction of hall and purchase of books for library."	500000	SDM Rewari
264	U.O. No.P.S/PWM/2 018/1084dt.22. 02.2019	Shree Guru Ravi Dass Mandir & Hostel, Rewari. construction of hall for general public."	2100000	SDM Rewari
265	U.O. No.P.S/PWM/2 018/1064dt.22. 02.2019	Saini Rashtriya Panchayat, Yamuna Nagar Regd No. 101. "For construction of building of Dharmshala."	500000	SDM Yamuna Nagar
266	U.O. No.P.S/PWM/2 018/1056dt.22. 02.2019	Kumaun Bhratri Mandal (Regd.), Shiv Nagar, Gurugram Regd. No. 756. "For promotion of cultural/sports activities."	100000	SDM Gurugram
267	U.O. No.P.S/PWM/2 018/1068dt.22. 02.2019	Amar Saheed Sandip Kumar Memorial Vikas Committee, Vill. Dhana, P.O. Baslambi, Distt. Gurugram. "For Development of Library and Purchase of Books and Furniture."	100000	SDM Gurugram
268	U.O. No.P.S/PWM/2 018/1072dt.22. 02.2019	The Palladians Resident Welfare Association, D Block, Sector-50, Gurugram. Regd. No. HR/018/2019/03563. "For repair of roads.	100000	SDM Gurugram
269	U.O. No.P.S/PWM/2 018/1076dt.22. 02.2019	Resident Development and Social Group (East) Zone, Sector-23A, Gurugram Regd. No. 00368. "For repairs of roads/Development work."	100000	SDM Gurugram

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
270	U.O. No.P.S/PWM/2 018/1080dt.22. 02.2019	D.A.V. College, Sector-10, Chandigarh. "To promote the activities of Physics Society."	50000	SDM Panchkula
271	U.O. No.P.S/PWM/2 018/1088dt.22. 02.2019	Manoj Kumar S/o Shri Subhash Village-Nanhera, P.O.Khera (Karnal). "For repair of house being a poor person."	200000	SDM Indri
272	U.O. No.P.S/PWM/2 018/1092dt.22. 02.2019	Balkishan S/o Shri Samey Singh, Village-Nanhera, P.O. Khera (Karnal). "For repair of house being a poor person."	200000	SDM Indri
273	U.O. No.P.S/PWM/2 018/1096dt.22. 02.2019	Rishikul Public Sr. Sec. School, Jind, Affiliation No. 8640. "For construction of Hall/Repair of building."	500000	SDM Jind
274	U.O. No.P.S/PWM/2 018/1109dt.25. 02.2019	Sarina D/o Sh. Mahender Balmiki, Vill. Manheru District Bhiwani. "For financial assistance for repairing of house being Poor/needy person."	20000	SDM Bhiwani
275	U.O. No.P.S/PWM/2 018/1113dt.25. 02.2019	Karina D/o Sh. Mahender Balmiki, Vill. Manheru District Bhiwani. "For financial assistance for repairing of house being Poor/needy person."	20000	SDM Bhiwani
276	U.O. No.P.S/PWM/2 018/1105dt.25. 02.2019	Suryodaya Sr. Sec. School, Mamria Thetha (Rewari) Regd. No. 579, Affiliation No. 531422/CBSE. District Rewari. "For repair/white wash of school building."	500000	SDM Rewari
277	U.O. No.P.S/PWM/2 018/1101dt.25. 02.2019	Environment & Wild Life Society, Gurugram (Regd. No. 1061) District Gurugram. "For promote the environmental activities."	200000	SDM Gurugram
278	U.O. No.P.S/PWM/2 018/1097dt.25. 02.2019	Yaduvanshi Parivar Manch (Regd.) Sector-23, 18/100 Gurugram (Regd. No. HR-018- 2013-00737). District 2019 Gurugram. "For promote Cultural/Sports activities."	200000	SDM Gurugram
279	U.O. No.P.S/PWM/2 018/1141dt.27. 02.2019	Shri Dharmender Singh S/o Shri Bhoop Singh, Village Ullawas Gurugram, District Gurugram. "For financial assistance repair of house being a poor Person."	100000	SDM Gurugram (South)
280	U.O. No.P.S/PWM/2 018/1137dt.27. 02.2019	Modren International Sr. Sec. School, Jasana 5. (Faridabad) Affiliation No. 531147). District Faridabad. "For repair of building/white wash."	500000	SDM Faridabad
281	U.O. No.P.S/PWM/2 018/1133dt.27. 02.2019	Shri Jagat Guru Brahmanand Gaushala Samiti, Kurana (Panipat) Regd. No. 0179. "For purchase of fodder/medicines for cows."	500000	SDM Panipat

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
282	U.O. No.P.S/PWM/2 018/1129dt.27. 02.2019	Jagad Guru Swami Brahmanand Charitable Trust 15 2 (Regd.) Chuhadmajra (Kaithal), Distt. Kaithal. "For construction of hall for general public."	1500000	SDm Kaithal
283	U.O. No.P.S/PWM/2 018/1125dt.27. 02.2019	Shri Mahabir S/o Shri Richhpal, Vill.- Mohammadpur 50 Ahir (Nuh), Distt. Nuh. "For financial assistance repair of house being a poor person.	50000	SDM Taoru
284	U.O. No.P.S/PWM/2 018/1121dt.27. 02.2019	Guru Brahmanand Trust, Kurukshetra. "For construction of Hall."	500000	SDM Kurukshetra
285	U.O. No.P.S/PWM/2 018/1117dt.27. 02.2019	Varita Foundation, Karnal. "For purchase of computer/furniture and books for library."	500000	SDM Karnal
286	U.O. No.P.S/PWM/2 018/1145dt.28. 02.2019	Baba sadh Sewa Samiti, Akoda(Mahendergarh) (Regd. NO. HR016/2015/00006), District Mahendergarh. "For construction of hall for use of general public."	1100000	SDM Mahendergarh
287	U.O. No.P.S/PWM/2 018/1149dt.28. 02.2019	Sant Shiromani Baba Parkashpuri Maharaj, Gaushala Sewa Samiti, Daultabad (Gurugram), Regd. No. 01155, Distt. Gurugram. For construction of 66 sheds/purchase of fodder /medicines for cows."	600000	SDM Gurugram
288	U.O. No.P.S/PWM/2 018/1157dt.05. 03.2019	MT Plot Residents Welfare Association, Gurugram, Regd. No. DG/GGN/252. "For repair of roads."	100000	SDM Gurugram
289	U.O. No.P.S/PWM/2 018/1161dt.06. 03.2019	Shree Shyam Giri Gau Seva Samiti, Vill. Didhara, District Nuh (Regd. No. HR/654/2016/01087). "For purchase of Fodder."	100000	SDM Nuh
290	U.O. No.P.S/PWM/2 018/1169dt.07. 03.2019	Hanuman Mandir Gau Seva Samiti, Dundahera (Gurugram) Regd. No. HR/018/03607/2019, Distt. Gurugram. "Forpurchase of Fodder."	100000	SDM Gurugram
291	U.O. No.P.S/PWM/2 018/1173dt.07. 03.2019	Nishtha Sanskritik Manch (Regn. No. 1627) # 158/2/11, Ramlila Jacobpura, Gurugram. "For organizing Cultural Activities."	500000	SDM Gurugram

Allocation of Discretionary Grants sanctioned by Sh.Karan Dev Kamboj, Minister, Haryana,				
Chandigarh for the financial year 2018-19.				
Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O. No P.Secy/MOS(F&S)-2018-9 dt. 10.05.2018	Sarpanch. Gram Panchayat. Village Gheer Indri, Distt. Karnal. "For the completion of Pakka Rasta Geeta Senior Secondary School."	500000	SDO (c) Indri
2	U.O. No P.Secy/MOS(F&S)-2018-17 dt. 10.05.2018	President, Saini Dharmashala, Village Indri, Distt. Karnal. "For the completion of Saini Dharamshala."	500000	SDO (c) Indri
3	U.O. No P.Secy/MOS(F&S)-2018-21 dt. 10.05.2018	President, Mairh Sunar Parishad, # 104, Old Tehsil Market, Karnal, Distt. Karnal (Regd. No.ROS-00065). "For the marriage of poor girls & for the organize of blood donation camp."	500000	SDO (c) Indri
4	U.O. No P.Secy/MOS(F&S)-2018-41 dt. 10.05.2018	Principal, Govt. Senior Secondary School, Village Bhadson, Indri, Distt. Karnal, School Code-1777. "For the purchase of Solar Power Plant & completion of prayer stage."	500000	SDO (c) Indri
5	U.O. No P.Secy/MOS(F&S)-2018-45 dt. 10.05.2018	President Bhagwan Valmiki Jankalyan Sang, Sector-9, Karnal (Regd. No.07072). "For the completion of Bhagwan Valmiki Jankalyan Sang Bhawan for public use."	500000	SDO (c) Karnal
6	U.O. No P.Secy/MOS(F&S)-2018-49 dt. 16.05.2018	Sarpanch Gram Panchayat, Village Kheri Mann Singh, Indri, Distt. Karnal. "For Pucca Rasta to the house of Gurudev,"	200000	SDO (c) Indri
7	U.O. No P.Secy/MOS(F&S)-2018-53 dt. 16.05.2018	Sarpanch Gram Panchayat, Village Nandi, Indri, Distt. Karnal. "For the completion of Brahman Dharamshala,"	300000	SDO (c) Indri
8	U.O. No P.Secy/MOS(F&S)-2018-57 dt. 16.05.2018	Sarpanch Gram Panchayat, Village Gandhi Nagar, Indri, Distt. Karnal. "For the construction of Paver Block in Satsang Bhawan."	500000	SDO (c) Indri
9	U.N.No.P. Secy/MOS (F&S)-2018/61dt. 16 05 2018	Sarpanch Gram Panchayat, Village Sangoha, Indri, Distt. Karnal. "For Pucca Rasta up-tothe Dera near Sahi Farm	700000	SDO © Indri
10	U.N.No.P. Secy/MOS (F&S)-2018/65 dt. 16 05 2018	Sarpanch Gram Panchayat, Village Biana. Indri, Distt. Karnal. "For the construction of Nala near Kamboj Chaupal."	500000	do
11	U.N.No.P. Secy/MOS (F&S)-2018/69 dt. 16 05 2018	President, Goga Medi Sewa Samiti, Village Budha Khera, Indri. Distt. Karnal (Regd.No.07234), "For the completion of Goga Medi Sewa Samiti Building"	300000	do
12	U.N.No.P. Secy/MOS (F&S)-2018/73 dt. 16 05 2018	Sarpanch Gram Panchayat, Village Janesaro, Indri, Distt. Karnal. "For the completion of Chaupal in village Depo."	1000000	do
13	U.N.No.P. Secy/MOS (F&S)-2018/85 dt. 16 05 2018	Principal, Govt. Senior Secondary School, Village Biana, Indri, Distt. Karnal "For the maintenance of school building."	500000	do

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
14	U.N.No.P. Secy/MOS (F&S)-2018/89 dt. 16 05 2018	Sarpanch Gram Panchayat, Village Rindal, Indri, Distt. Karnal. "For Pucca Rasta to the Dera near Naresh Farm."	500000	do
15	U.N.No.P. Secy/MOS (F&S)-2018/93 dt. 16 05 2018	Sarpanch Gram Panchayat, Village Sayad Chhapara, Indri, Distt. Karnal. "For Pucca Rasta to the Dera near Farm of Sarjeet, Bharat Bhushan & Ankush."	500000	do
16	U.N.No.P. Secy/MOS (F&S)-2018/97 dt. 16 05 2018	Sarpanch Gram Panchayat. Village Sangoha, Indri, Distt. Karnal. "For the completion of Hall near Ram Mandir for public use."	1000000	SDO © Indri
17	U.N.No.P. Secy/MOS (F&S)-2018/101 dt. 16 05 2018	President, Shri Atam Manohar Jain Aaradhana Mandir, Indri Road Kamal (Regd.). "For construction of Naturopathy Hospital in Aatam Manohar Jain Mandir Buiding Village Darar for public use."	500000	SDO © Karnal
18	U.N.No.P. Secy/MOS (F&S)-2018/105 dt. 17 05 2018	Sarpanch Gram Panchayat, Village Kalra Jagir, Indri Indri, Distt. Karnal. "For the installation of Paver Block from main road to Baba Peer Nath Dera."	400000	SDO © Indri
19	U.N.No.P. Secy/MOS (F&S)-2018/1 dt. 10 05 2018	Smt. Jawantri Devi W/o Raj Kumar Village Sandhali, Radaur, Distt. Yamuna Nagar. "For financial assistance for the repair of house being poor."	150000	SDO © Radaur
20	U.N.No.P. Secy/MOS (F&S)-2018/13 dt. 10 05 2018	Sarpanch Gram Panchayat. Village Kanjanu, Jagadhari, Distt. Yamuna Nagar. "For the completion of village park."	200000	SDO © Jagadhari
21	U.N.No.P. Secy/MOS (F&S)-2018/77 dt. 16 05 2018	Sarpanch, Gram Panchayat, Village Lakshi Bass, Radaur, Distt. Yamuna Nagar. "For the construction of Nala near the house of Suresh Pal, Ex-Sarpanch"	500000	SDO © Radaur
22	U.N.No.P. Secy/MOS (F&S)-2018/5 dt. 10 05 2018	President, Basant Girija Shree Society (Regd.) 3402/2, Sector 40/D, Chandigarh. "For the purchase of clothes and blankets for poor."	100000	SDO © Panchkula
23	U.N.No.P. Secy/MOS (F&S)-2018/25 dt. 10 05 2018	President, Centre for Holistic Advancement and Upliftment of Poor and Landless (Regd.) Village & Distt. Kurukshetra. "For the organize of blood donation camp and for the marriage of poor girls."	500000	SDO © Kurukshetra
24	U.N.No.P. Secy/MOS (F&S)-2018/81 dt. 16 05 2018	Principal, Dayanand Mahila College Kurukshetra (DMM/18-450) "For the maintenance of Dayanand Mahila College Building"	500000	SDO © Thanesar
25	U.N.No.P. Secy/MOS (F&S)-2018/29 dt. 10 05 2018	President, Arya Partinidhi Sabha, Sidhanti Bhawan, Dayanand Math, Rohtak, Distt. Rohtak (Regd. No.00154). "For the completion of Arya Partinidhi Sabha building for general public use."	1100000	SDO © Rohtak

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
26	U.N.No.P. Secy/MOS (F&S)-2018/33 dt. 10 05 2018	President S.S. Jain Sabha (Regd.) Village Rania, Ellenabad, Distt. Sirsa. "For the completion of S.S.Jain Sabha Building for use of all community."	500000	SDO © Ellenabad
27	U.N.No.P. Secy/MOS (F&S)-2018/37 dt. 10 05 2018	Deputy Commissioner, Jind. "For the prize distribution to children in 26 January 2018 function."	100000	SDO © Jind
28	U.O. No P.Secy/MOS(F&S)-2018-109 dt. 22.05.2018	Sarpanch, Gram Panchayat, Village, Dabkoli Kalan, Indri, Distt. Karnal. "For the repair of Mahila Mandal Bhawan."	100000	SDO (C) Indri
29	U.O. No P.Secy/MOS(F&S)-2018-113 dt. 22.05.2018	Sarpanch, Gram Panchayat Village Chamar Khera (Budampur) Indri, Distt. Karnal. "For repair and purchase of Furniture for Mahila Mandal Building."	100000	SDO (C) Karnal
30	U.O. No P.Secy/MOS(F&S)-2018-121 dt. 31.05.2018	Sarpanch, Gram Panchayat, Village Garhi Gujran, Indri, Distt. Karnal. "For Pucca Rasta to Dera Basti (Ghanshyam Sarpanch & Others).".	500000	SDO (C) Indri
31	U.O. No P.Secy/MOS(F&S)-2018-117 dt. 30.05.2018	Chaman Lal Sahni S/o Late Sh. Chunni Lal Sahni # 136 Lal Dwara Colony, Near Ghai Confectionary, Yamuna Nagar. "For financial assistance for the treatment of ailment of his wife being poor."	100000	SDO (C) Jagadhari
32	U.O. No P.Secy/MOS(F&S)-2018-129 dt. 11.05.2018	Deputy Commissioner, Karnal, Village Ramgarh Channo, Indri, Distt. Karnal. "For the pavement of streets of Village Ramgarh (Indri) Channo."	2000000	SDO (C) Indri
33	U.O. No P.Secy/MOS(F&S)-2018-149 dt. 11.05.2018	Sarpanch, Gram Panchayat, Village Badagaon, Indri, Distt. Karnal. "For the Completion of Rajput Dharamshala."	1000000	SDO (C) Indri
34	U.O. No P.Secy/MOS(F&S)-2018-109 dt. 22.05.2018	Principal, Govt. Girl Senior Secondary School, (School Code-1943), Village Kunjpura, Indri, Distt. Karnal. "For the completion of Prayer Stage."	50000	SDO (C) Indri
35	U.O. No P.Secy/MOS(F&S)-2018-157 dt. 11.07.2018	Jagdish Chand S/o Sadhu Ram, Village Kunjpura, Indri, Distt. Karnal. "For financial assistance for the marriage of daughter being poor."	50000	SDO (C) Indri
36	U.O. No P.Secy/MOS(F&S)-2018-161dt. 11.07.2018	Sh. Ajay Kumar S/o Late Sh. Subhash Chand, Village Gheer, Indri, Distt. "For financial assistance for the purchase of books, Clothes, shoes ect. Being poor."	25000	SDO (C) Indri
37	U.N.No.P. Secy/MOS (F&S)-2018/165 dt. 11 07 2018	Principal, Govt. Senior Secondary School, (School Code- 1777), Village Bhadson, Indir, Distt. Karnal. "For the installation of Solar Power Panel."	500000	SDO © Indri
38	U.N.No.P. Secy/MOS (F&S)-2018/173dt. 11 07 2018	Sh. Bahadur Singh, S/o Sh. Ram Diya, Village Samaspur, Indri, Distt. Karnal. "For financial assistance for the treatment of ailment being poor."	40000	do
39	U.N.No.P. Secy/MOS (F&S)-2018/177 dt. 11 07 2018	Smt. Santro Devi W/o Rameshwar. Village Shergarh Khalsa. Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	100000	do

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
40	U.N.No.P. Secy/MOS (F&S)-2018/185 dt. 11 07 2018	Principal. Sainik School (Affiliation No. 580001) Village Kunjpura, Indri, Distt. Karnal. "For the construction of Synthetic Volleyball Court."	1000000	do
41	U.N.No.P. Secy/MOS (F&S)-2018/189 dt. 11 07 2018	Sarpanch, Gram Panchayat. Village Tusang, Indri.. Distt. Karnal. "For the completion of Nala."	500000	do
42	U.N.No.P. Secy/MOS (F&S)-2018/125 dt. 11 07 2018	President, Saini Chaupal Sabha, Village Budha Khera, Indri, Distt. Karnal (Regd. No. 07262). "For purchase of Furniture & Utensil"	350000	do
43	U.N.No.P. Secy/MOS (F&S)-2018/133 dt. 11 07 2018	Principal, Govt. Senior Secondary School, (School Code-1882), Village Khanpur, Indri, Distt. Kamal "For the completion of School building & White wash."	100000	do
44	U.N.No.P. Secy/MOS (F&S)-2018/141 dt. 11 07 2018	Sarpanch, Gram Panchayat. Village Badagaon, Indri, Distt. Karnal. "For the completion of Panchal Dharamshala."	500000	SDO © Indri
45	U.N.No.P. Secy/MOS (F&S)-2018/145 dt. 11 07 2018	Sarpanch, Gram Panchayat. Village Badagaon. Indri Distt. Karnal, "For the completion of Hall in Ravidas Mandir for general public use."	1000000	do
46	U.O. No P.Secy/MOS(F&S) -2018-181dt. 11.07.2018	Chairman, The Ganga Education & Welfare Society, (Regd. No. HR/KNL/01163) Village Kalsoura, Indri, Distt. Karnal. "For the completion of rooms in Gayatri Public School, Kalsoura."	500000	SDO (C) Indri
47	U.O. No P.Secy/MOS(F&S) -2018-193dt. 11.07.2018	Sarpanch, Gram Panchayat, Village Chaura, Indri, Distt. Karnal. "For the completion of Hall Gurudwara Sahib Building for general public use."	500000	SDO (C) Indri
48	U.O. No P.Secy/MOS(F&S) -2018-205dt. 11.07.2018	President, Smadh Sati Sat Baba Simran Dass Parbandhak Committee, Indri. District Karnal Certificate No. 74/1980-81. "For the construction of Hall for General Public use."	1100000	SDO (C) Indri
49	U.O. No P.Secy/MOS(F&S) -2018-201 dt. 11.07.2018	President, Smadh Sati Sat Baba Simran Dass Parbandhak Committee, Indri. District Karnal Certificate No. 74/1980-81. "For the construction of Hall for General Public use."	500000	SDO © Ambala
50	U.O. No P.Secy/MOS(F&S) -2018-137 dt. 11.07.2018	President, Rajkul Sanskritik Sanstha, (Regd. No. 892), Maharana Pratap Marg, Sector-8, Faridabad. "For the completion of Rajkul Sanskritik Sanstha building for General Public use."	500000	SDO (C) faridabad
51	U.O. No P.Secy/MOS(F&S) -2018-197 dt. 11.07.2018	President, Kamboj Dharamshala, Kurukshetra, Distt. Kurukshetra. "For the completion of Kamboj Dharamshala for general public use."	2100000	SDO ©Kurukshetra

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
52	U.O. No P.Secy/MOS(F&S) -2018-169 dt. 11.07.2018	President, Sain Dharamshala, Kurukshetra, Distt. Kurukshetra. "For the completion of Sain Dharamshala for General public use."	500000	SDO ©Kurukshetra
53	U.O. No P.Secy/MOS(F&S) -2018-209 dt. 25.07.2018	President, Ambedkar Bhawan Jan Kalyan Samiti, Gali No. 10, Basant Bihar, Karnal, District Karnal (Regd. No. 01448). "For the completion of ambedkar Bhawan Building for general public use."	200000	SDO (C Karnal
54	U.O. No P.Secy/MOS(F&S) -2018-213 dt. 25.07.2018	Sarpanch Gram Panchayat, Village Garhi Sadhan. Indri. District Karnal. "For the completion of Harijan Chaupal."	700000	SDO (C)Indri
55	U.N.No.P. Secy/MOS (F&S)-2018/219 dt. 25 07 2018	President. Sewa Bhav Samiti, Village Ballu, Tehsil Nissing, District Karnal (Regd. No. 00437). "For the organize of blood donation camp."	100000	SDO © Karnal
56	U.N.No.P. Secy/MOS (F&S)-2018/225 dt. 07 08 2018	Sewa Ram R/o Prabhu Ram, Village Gandhi Nagar, Indri. Distt. Karnal. "For financial assistance for the repair of house being poor,"	150000	SDO © Indri
57	U.N.No.P. Secy/MOS (F&S)-2018/237 dt. 16 08 2018	President, Basant Vihar Vikas Samiti, Basant Vihar. Kamal, Distt. Karnal (Regd. No. HR006201606782). "For the completion of Community Centre for public	1000000	SDO © Karnal
58	U.N.No.P. Secy/MOS (F&S)-2018/129 dt. 08 08 2018	Gram Panchayat, Rori, Village Rodi, Kalanwali, Distt. Sirsa. "For pavements of streets."	70000	SDO © Kalanwali
59	U.N.No.P. Secy/MOS (F&S)-2018/233 dt. 16 08 2018	Sunita W/o Samer Singh. Village Julana. District Jind. "For financial assistance for the purchase of Books. Clothes, shoes etc. for children being poor."	50000	SDO © Jind
60	U.N.No.P. Secy/MOS (F&S)-2018/241 dt. 16 08 2018	Anita Sharma W/o Satish Sharma. H. No, 275. Gali No. 9. Shiv Dayalpuri. Kansapur. Radaur. District Yamuna Nagar. "For financial assistance for the purchase of Books, Clothes, shoes etc. his children being poor."	45000	SDO © Radaur
61	U.N.No.P. Secy/MOS (F&S)-2018/245 dt. 16 08 2018	Sanjeev Kumar S/o Sewa Ram, Village Mandhar Radaur. District Yamuna Nagar. "For financial assistance for the purchase of Books, Clothes, shoes etc. his daughter being poor."	49000	do
62	U.N.No.P. Secy/MOS (F&S)-2018/249 dt. 21 08 2018	Jitender S/o Mahender Singh, Mangal Colony. Kamal, Dist, Kamal "For financial assistance for the repair of house being poor	50000	SDO © Karnal
63	U.O. No P.Secy/MOS(F&S) -2018-253 dt. 21.08.2018	Rakesh Kumar S/o Shisan R m. Village Tarwana Colony. Taroari. District. Karnal. "For financial assistance for the repair of house being poor	50000	SDO (C TRORI
64	U.O. No P.Secy/MOS(F&S) -2018-258 dt. 21.08.2018	Ravinder Singh S/o Avtar Singh, Village F&S)-2018/257 Nadana, Tehsil & Distt. Karnal. "For financial assistance for the repair of house being poor."	50000	SDO (C Karnal

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
65	U.O. No P.Secy/MOS(F&S)-2018-261 dt. 28.08.2018	Sh. Vinay Poswal S/o Satish Poswal, Village F&S)-2018/261 Kailash, Distt. Karnal. "For financial assistance for the repair of house being poor."	30000	SDO (C Karnal
66	U.O. No P.Secy/MOS(F&S)-2018-269 dt. 28.08.2018	President. Shri Krishna Resident Welfare Society # 150, Bajaj Colony. Indri, District Karnal (Regd. No.07615). "For the marriage of poor girls & for the organize of blood donation camp."	1000000	SDO (C INDRI
67	U.O. No P.Secy/MOS(F&S)-2018-265 dt. 28.08.2018	Deputy Commissioner, Mahendergarh (Narnaul). "For the prize distribution to children in 15 August, 2018 function."	100000	SDO (C NARNAUL
68	U.O. No P.Secy/MOS(F&S)-2018-273 dt. 28.08.2018	Sh.Gurmej Singh S/o Sh. Dhoop Singh, Village Mansoorpur. Tehsil Radaur. Distt. Yamuna Nagar. "For financial assistance for the repair of house being poor."	50000	SDO (C RADAUR
69	U.O. No P.Secy/MOS(F&S)-2018-345 dt. 19.09.2018	President, Shri Krishankirpa Parchar Samiti, Near Krishan Mandir, Indri, Distt. Kamal. (Regd. No. 07057). "For the marriage of poor girls."	100000	SDO (C INDRI
70	U.O. No P.Secy/MOS(F&S)-2018-349 dt. 19.09.2018	Principal, Govt. Sr. Sec. School, Village Garhi Birbal, Indri, District Karnal (Code-01783). "For the installation of Paver Block in school ground."	500000	SDO (C INDRI
71	U.O. No P.Secy/MOS(F&S)-2018-353 dt. 26.09.2018	Sarpanch, Gram Panchayat, Village Mandhar, Radaur, District Yamuna Nagar. "For the installation of Solar Street Light."	500000	SDO (C RADAUR
72	U.O. No P.Secy/MOS(F&S)-2018-357 dt. 26.09.2018	Samriti Devi D'o Sh. Rohtash Kumar, Village Mandhar, Radaur, District Yamuna Nagar. "For financial assistance for the treatment of ailment being poor."	25000	SDO (C RAD\
73	U.O. No P.Secy/MOS(F&S)-2018-373 dt. 26.09.2018	Sarpanch Gram Panchayat, Village Kalsani, Shahabad, Distt. Kurukshetra. "For the pavement of street & development works."	250000	SDO (C SHAHBAD
74	U.N.No.P. Secy/MOS (F&S)-2018/377 dt. 26 09 2018	Sarpanch, Gram Panchayat, Village Madudan, Shahabad, District Kurukshetra. "For the pavement of street & development works."	250000	SDO @ Shahabad
75	U.N.No.P. Secy/MOS (F&S)-2018/387 dt. 26 09 2018	Sarpanch, Gram Panchayat, Village Nalvi, Shahabad District Kurukshetra. "For the pavement of street & development works."	250000	do
76	U.N.No.P. Secy/MOS (F&S)-2018/385 dt. 26 09 2018	Sarpanch, Gram Panchayat, Village Rai Majra, Shahabad District Kurukshetra. "For the pavement of street & development works."	250000	do
77	U.N.No.P. Secy/MOS (F&S)-2018/397 dt. 26 09 2018	President, Akhand Hanuman Gaushala Trust, Village Mathana, Distt. Kurukshetra (Regd. No. 2761), Distt. Kurukshetra. "For the purchase of Fodder."	200000	SDO @ Kurukshetra

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
78	U.N.No.P. Secy/MOS (F&S)-2018/361 dt. 26 09 2018	Sarpanch, Gram Panchayat, Village Ramba, District Karnal. "For the completion of boundary Wall in Shaheed Pragat Singh Stadium & installation of Gate."	800000	SDO © Karnal
79	U.N.No.P. Secy/MOS (F&S)-2018/369 dt. 26 09 2018	Sarpanch, Gram Panchayat Village Chogawa, Indri, District Karnal. "For the completion of development works and pavement of street."	100000	SDO © Indri
80	U.N.No.P. Secy/MOS (F&S)-2018/389 dt. 26 09 2018	Sarpanch, Gram Panchayat, Village Shekhpura Bangar, Indri District Karnal. "For the pavement of street & development works."	650000	do
81	U.N.No.P. Secy/MOS (F&S)-2018/393 dt. 26 09 2018	Sarpanch, Gram Panchayat, Village Rindal, Indri District Karnal. "For the pavement of street,"	500000	do
82	U.N.No.P. Secy/MOS (F&S)-2018/365 dt. 26 09 2018	President Bharat Vikas Parishad Charitable Trust, Manav Chowk, Ambala City, District Ambala (Regd. No. HR002201600738). "For the purchase of medical equipments."	500000	SDO © Ambala
83	U.O.No.P. Secy./MOS (F&S)- 2018/405 dt. 15.10.2018	Sarpanch, Gram Panchayat, Village Muradgarh, Indri, District Karnal. "For the pavement of rasta from Muradgarh to Indergarh."	1000000	SDO (C) INDRI
84	U.O.No.P. Secy./MOS (F&S)- 2018/409 dt. 15.10.2018	Sarpanch, Gram Panchayat, Village Haibatpur, Indri, District Karnal. "For the completion of boundary wall in Barat Ghar."	1000000	SDO (C) INDRI
85	U.O.No.P. Secy./MOS (F&S)- 2018/413 dt. 15.10.2018	Sarpanch, Gram Panchayat, Village Gumto, Indri, District Karnal. "For the installation of Ipaver block in Panchayat Ghar."	500000	SDO (C) INDRI
86	U.O.No.P. Secy./MOS (F&S)- 2018/417 dt. 15.10.2018	Sarpanch, Gram Panchayat, Village Garhpur Khalsa, Indri, District Karnal. "For the repair of Panchayat Ghar."	700000	SDO (C) INDRI
87	U.O.No.P. Secy./MOS (F&S)- 2018/421 dt. 15.10.2018	Sarpanch, Gram Panchayat, Village Chamarkhera Dudanpur, Indri, District Karnal. "For the completion of Hall in Gurudwara for general public use."	500000	SDO (C) INDRI
88	U.O.No.P. Secy./MOS (F&S)- 2018/433 dt. 15.10.2018	Smt. Lajo Devi W/o Ramkishan, Village Haibatpur, Indri, Distt. Karnal. "For financial assistance for the treatment of ailment her son being poor."	25000	SDO (C) INDRI
89	U.O.No.P. Secy./MOS (F&S)- 2018/437 dt. 15.10.2018	Smt. Bir Bala W/o Sh. Pardeep Kumar, Village Haibatpur, Indri, Distt. Karnal. "For financial assistance for the treatment of ailment her husband being poor."	25000	SDO (C) INDRI
90	U.O.No.P. Secy./MOS (F&S)- 2018/441 dt. 15.10.2018	President, Gram Vikas Karya Sewa Samiti, Village Dholgarh, Distt. Karnal (Regd. No. 00205). "For the completion of Hall in Mandir for use of whole communities."	500000	SDO (C) Karnal

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
91	U.O.No.P. Secy./MOS (F&S)- 2018/445 dt. 15.10.2018	President, Jatpura Gramin Sewa Samiti, Village Jatpura, Distt. Karnal (Regd. No. 07231). "For the completion of Hall in Jai Mata Bala Sundri Mandir for use of whole communities."	500000	SDO (C Karnal
92	U.O.No.P. Secy./MOS (F&S)- 2018/449 dt. 15.10.2018	Sarpanch, Gram Panchayat, Village Makhumajra, Indri, District Karnal. "For the pavement of rasta from village makhumajra main road to village Daniyalpur Dera."	500000	SDO (C) INDRI
93	U.N.No.P. Secy/MOS (F&S)-2018/453 dt. 15 10 2018	Sarpanch, Gram Panchayat, Village Phoosgarh, Indri District Karanl. "For the pavement of street from the house of Mahender Singh to the end point."	500000	SDO © Indri
94	U.N.No.P. Secy/MOS (F&S)-2018/461 dt. 15 10 2018	Secretary, Maharishi Dayanand sewa Sadan, Pipli Road, Kurukshetra, District Karnal (Regd. No. 1177). "For the repair of Maharishi Dayanand Sewa Sadan Building for general public use."	500000	SDO © Kurukshetra
95	U.N.No.P. Secy/MOS (F&S)-2018/429 dt. 15 10 2018	Smt. Santosh Rani W/o Late Sh. Ram Avtar, H. No. 215. Devi Bhawan Bazar, Jagadhari, District Yamuna Nagar. "For financial assistance for the treatment of ailment her son being poor."	200000	SDO © Jagadhari
96	U.N.No.P. Secy/MOS (F&S)-2018/401 dt. 15 10 2018	Sarpanch Gram Panchayat, Village Mussepur, Indri, Distt. Karnal. "For the installation of Tiles in Khera Mandir & pavement of streets."	500000	SDO © Indri
97	U.N.No.P. Secy/MOS (F&S)-2018/425 dt. 15 10 2018	Sarpanch Gram Panchayat, Village Panjokhra, Indri, Distt. Karnal, "For the repair of Bazigar Chaupal."	200000	do
98	U.N.No.P. Secy/MOS (F&S)-2018/473 dt. 23 10 2018	Sh. Pawan Kumar S/o Sh. Sohan Lal Ward No. 12, Gudda, Indri, Distt. Karnal. "For the financial Assistant for the treatment of ailment his son being poor."	50000	do
99	U.N.No.P. Secy/MOS (F&S)-2018/477 dt. 23 10 2018	Smt. Paramjeet Kaur W/o Late Sh. Manoj Kumar, Village Rajepur, Indri, Distt. Karnal. "For the financial assistant for the purchase of books, shoes, clothes etc. her son being poor."	50000	do
100	U.N.No.P. Secy/MOS (F&S)-2018/481 dt. 23 10 2018	Sarpanch Gram Panchayat, Village Gheer, Indri, Distt. Karnal. "For the completion of Ambedkar Bhawan for general public use."	300000	do
101	U.O.No.P. Secy./MOS (F&S)- 2018/485 dt. 23.10.2018	President, Pal Chaupal Vikas Samiti, Village Gharaunda, Distt. Karnal. Regd. No. 07389. "For the completion of community Hall & completion of building."	1500000	SDO GHAROUNDA
102	U.O.No.P. Secy./MOS (F&S)- 2018/489 dt. 23.10.2018	Mrs. Manju Bhandari W/o Late Sh. Anil Bhandari, A-73, Poltry Area, Nilokheri, Distt. Karnal. "For the financial assistance for the repair of house being poor."	100000	SDO GHAROUNDA

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
103	U.O.No.P. Secy./MOS (F&S)- 2018/493 dt. 23.10.2018	Sh. Manoj Mittal S/o Latre Sh. Joginder Pal Mittal, H.No. 1006, Near City Dispensary, Karnal, Distt. Karnal."For the financial assistance for the repair of house being poor."	100000	SDO GHAROUNDA
104	U.O.No.P. Secy./MOS (F&S)- 2018/545 dt. 12.11.2018	Sh. Sandeep Gupta S/o Sh. Om parkash, Village Taprana, Indri, Distt. Karnal. "For the financial assistance for the repair of house being poor."	50000	SDO GHAROUNDA
105	U.O.No.P. Secy./MOS (F&S)- 2018/505 dt. 12.11.2018	Smt. Reena W/o Sh. Avtar Singh, Village Gaurgarh, Indri, Distt. Karnal. "For the financial for the repair of house being poor."	20000	SDO GHAROUNDA
106	U.O.No.P. Secy./MOS (F&S)- 2018/509 dt. 12.11.2018	Smt. Ramkali W/o Sh. Harbans Lal, Village Rindal, Indri, Distt. Karnal. "For the financial assistance for the repair of house being poor."	20000	SDO GHAROUNDA
107	U.O.No.P. Secy./MOS (F&S)- 2018/513 dt. 12.11.2018	Sh. Chatar Singh S/o Sh. Lakshman Singh, Ward No.7, Kill Mohhala, Indri, Distt. Karnal. "For the financial assistance for the repair of house being poor."	25000	SDO GHAROUNDA
108	U.O.No.P. Secy./MOS (F&S)- 2018/517 dt. 12.10.2018	Sh. Ajay Sharma S/o Sh. Ishwar Chand, Village Sangohi, Indri, Distt. Karnal. "For the financial assistance for the treatment of ailment being poor."	100000	SDO GHAROUNDA
109	U.O.No.P. Secy./MOS (F&S)- 2018/521 dt. 12.11.2018	Smt. Paramjeet Kaur W/o Late Sh. Balkar Singh, Village Panjokhra, Indri, Distt. Karnal. "For the financial assistance for the purchase of books, clothes, shoes etc being poor."	20000	SDO GHAROUNDA
110	U.O.No.P. Secy./MOS (F&S)- 2018/525 dt. 12.11.2018	Sarpanch Gram Panchayat, Village Khanpur, Indri, Distt. Karnal. "For the purchase of sports items."	20000	SDO GHAROUNDA
111	U.N.No.P. Secy/MOS (F&S)-2018/529 dt. 12 11 2018	Sh. Jasbir Singh S/o Sh. Om Parkash, Ward No. 13. Gudda, Indri, Distt. Kamal. "For the financial assistance for the treatment of ailment being poor."	20000	Gharonda
112	U.N.No.P. Secy/MOS (F&S)-2018/533 dt. 12 11 2018	Sh. Rupinder Kaur W/o Late Sh. Man Chand, Village Chhapariyon, Indri, Distt. Karnal. For the financial assistance for the repair of house being poor."	20000	do
113	U.N.No.P. Secy/MOS (F&S)-2018/537 dt. 12 11 2018	Sh. Gurbachan Singh S/o Bhagtu Singh, Village Japti Chhapara (Dera). Indri, Distt. Karnal For the financial assistance for the ailment of his son being poor."	20000	do
114	U.N.No.P. Secy/MOS (F&S)-2018/541 dt. 12 11 2018	Sh. Rajesh Kumar S/o Sh. Goti Ram, Village Umarpur, Indri, Dist Karnal. "For the financial assistance for the pair of house being poor."	50000	do
115	U.N.No.P. Secy/MOS (F&S)-2018/553 dt. 12 11 2018	Sarpanch Gram Panchayat, Village Umarpur, Indri, Disttt. Karnal. "For the completion of boundary wall of village play stadium fo public use."	800000	do

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
116	U.N.No.P. Secy/MOS (F&S)-2018/557 dt. 12 11 2018	Sarpanch Gram Panchayat, village Chappariyon, Indri, Distt. Karnal. "For the pavement of Phirini to the house of Sh. Shyam Lal Saini."	1000000	do
117	U.N.No.P. Secy/MOS (F&S)-2018/561 dt. 12 11 2018	Sarpanch Gram Panchayat, Village Tappariyon, Indri, Distt. Karnal." For the pavement of Rajbir wali street & other streets."	1000000	do
118	U.N.No.P. Secy/MOS (F&S)-2018/565 dt. 12 11 2018	Sarpanch Gram Panchayat, Village Chhapar Indri, Distt. Karnal. For the pavement of village street."	500000	do
119	U.O.No.P. Secy./MOS (F&S)- 2018/569 dt. 12.11.2018	Sarpanch Gram Panchayat, Village Badagaon, Indir, Distt. Karnal. "For the pavement of Rasta to the house of Gurumukh Singh."	500000	SDO GHAROUNDA
120	U.O.No.P. Secy./MOS (F&S)- 2018/573 dt. 12.11.2018	Sarpanch Gram Panchayat, Village Badagaon, Indri, Distt. Karnal. "For the pavement of street & built the dramatic club entry gate."	100000	SDO GHAROUNDA
121	U.O.No.P. Secy./MOS (F&S)- 2018/577 dt. 12.11.2018	Smt. Raj W/o Sh. Prem, Village Mangalpur, Indri, District Karnal. "For the financial assistance for the treatment of ailment her son being poor."	25000	SDO GHAROUNDA
122	U.O.No.P. Secy./MOS (F&S)- 2018/581 dt. 12.11.2018	Chairperson, Ayush Health & Educational Society, Ward No. 3, Near Heater Factory, Krishan Colony, Hodal, District Palwal, Regd. No. 1278. "For the completion of Hall in Village Chandhut to be used by general public."	300000	SDO (C PALWAL
123	U.O.No.P. Secy./MOS (F&S)- 2018/457 dt. 15.10.2018	Director, Vidya Bharti Sanskrit Shiksha Sansthan,Sanskriti Bhawan, Lajpatrai Marg (Salarpur Road), Kurukshetra, Distt. Kurukshetra, Regd NO. HR/579201601170. "For the installation of Solar System for better facility for the use of Vidya Bharti Sanskriti Shiksha Sansthan."	900000	SDO (C KUK
124	U.O.No.P. Secy./MOS (F&S)- 2018/469 dt. 22.10.2018	President, Anuvarat Samiti, Plot No. 27, Sector-24, Chandigarh. Regd. No. 1987. "For publicity & purchase of medicines for public us."	200000	SDO (C PKL
125	U.O.No.P. Secy./MOS (F&S)- 2018/497 dt. 12.11.2018	Sh. Ashok Singla S/o Sh. Gyan Chand Singla, Village Radaur, District Yamuna Nagar. "For the financial assistance for the repair of house being poor."	50000	SDO (C RADAUR
126	U.O.No.P. Secy./MOS (F&S)- 2018/501 dt. 12.11.2018	Sh. Amit Kumar S/o Sh. Satbir, Ward No.5, Jaidar Patti, Kalayat, Distt. Kaithal. "For the financial assistance for the repair of house being poor."	50000	SDO (C KALAYAT
127	U.O.No.P. Secy./MOS (F&S)- 2018/549 dt. 12.11.2018	Sarpanch Gram Panchayat, Village Juan No. 2, Bloand Distt. Sonapat. "For the pavement of street near Shiv Mandir."	100000	SDO (C SONIPAT
128	U.O.No.P. Secy./MOS (F&S)- 2018/593 dt. 16.11.2018	Sh. Sunil Kumar S/o pal singh, vill. Nichali Chowki, District Panchkula."For financial assistance for the repair of house being poor.	60000	SDO (C PKL

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
129	U.N.No.P. Secy/MOS (F&S)-2018/589 dt. 30 11 2018	President, Jagadguru Swami Brahmanand, Charitable Trust, Regd. No.228, Village Chuhadmajra, Tehsil Dhand, District Kaithal "For the completion of community Centre for general public use."	2400000	SDO @ Dhand
130	U.N.No.P. Secy/MOS (F&S)-2018/597 dt. 05 12 2018	Sh. Vishal Kumar S/o Sh. Jai Singh, Village Chhapar, Indri, District Karnal. "For financial assistance for the repair of house being poor."	11000	SDO @ Indri
131	U.N.No.P. Secy/MOS (F&S)-2018/601 dt. 22 02 2019	Sh. Mehar Singh S/o Sh. Ran Singh, Village Makhu Majra, Indri, Distt. Karnal. "For financial assistance for the treatment of ailment being poor."	25000	SDO @ Indri
132	U.N.No.P. Secy/MOS (F&S)-2018/277 dt. 05 09 2018	Jagdish Chander S/o Sadhu Ram, Village Kunjpura, Indi, Distt.- Karnal. "For financial assistance for the treatment of ailment being poor."	50000	SDO @ Indri
133	U.N.No.P. Secy/MOS (F&S)-2018/281 dt. 05 09 2018	Sh. Balkar Singh S/o Sh. Ram Kishan Village Shergarh Khalsa, Indri, Distt. Karnal. "For financial assistance for the treatment of ailment being poor."	50000	do
134	U.N.No.P. Secy/MOS (F&S)-2018/285 dt. 05 09 2018	Smt. Raj Rani W/o Late Sh. Sant Lal, Village Nandir Khalsa, Indri. Distt. Karnal. "For financial Assistance for the repair of house being poor."	25000	do
135	U.O.No.P. Secy./MOS (F&S)- 2018/289 dt. 05.09.2018	Sh. Sahab Singh S/o Sh. Girdhari Lal, Village Mukhala, Indri, Distt. Karnal. "For 9. financial assistance for the treatment of ailment his wife being poor."	50000	SDO (C INDRI
136	U.O.No.P. Secy./MOS (F&S)- 2018/293 dt.05.09.2018	Charan Singh S/o Late Sh. Jaipal, Village Dabkoli Kalan, Indir, Distt. Karnal. "For financial assistance for the repair of house being poor."	50000	SDO (C INDRI
137	U.O.No.P. Secy./MOS (F&S)- 2018/297 dt.05.09.2019	Sarpanch Gram panchayat, Village Biana, 5 Indri, Distt. Karnal. "For the completion of Hall in Kamboj chaupal for general public use."	500000	SDO (C INDRI
138	U.O.No.P. Secy./MOS (F&S)- 2018/301 dt.05.09.2020	Sarpanch Gram Panchayat, Village Mukhali, Indri, Distt. Karnal. "For the purchase of cricket kit & sports items."	15000	SDO (C INDRI
139	U.O.No.P. Secy./MOS (F&S)- 2018/305 dt.05.09.2021	Smt. Membati W/o Shish Ram, Village Hinauri, Indri Distt. Karnal. "For financial assistance for the repair of house being poor."	100000	SDO (C INDRI
140	U.O.No.P. Secy./MOS (F&S)- 2018/309 dt.05.09.2022	Sarpanch Gram Panchayat, Village Mukhala, indri, Distt. Karnal. "For the completion of community centre."	500000	SDO (C INDRI
141	U.O.No.P. Secy./MOS (F&S)- 2018/313 dt.05.09.2023	Shiv Kumar S/o Sh. Babu Ram, Ward No.5, Ramgarh Channo, Indri, Distt. Karnal. "For financial assistance for the repair of house being poor."	25000	SDO (C INDRI

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
142	U.O.No.P. Secy./MOS (F&S)- 2018/317 dt.05.09.2024	Sarpanch Gram Panchayat, Village Shergarh Nathori, Indri, Distt. For the purchase of cricket kit & Sports Karnal."for the purpose of cricket kit & sports items.	15000	SDO (C INDRI
143	U.N.No.P. Secy/MOS (F&S)-2018/325 dt. 05 09 2018	Anju W/o Vikram Singh, Village Nandi Khalsa, Indri, Distt.- Karnal. "For financial assistance for the purchase of books clothes, shoes, etc. for children being poor."	25000	SDO © Indri
144	U.N.No.P. Secy/MOS (F&S)-2018/333 dt. 05 09 2018	Sh. Lal Chand S/o Sh. Kuda Ram, Village Rejepur, Indri, Distt. Karnal, "For financial assistance for the treatment of ailment his son being poor."	25000	do
145	U.N.No.P. Secy/MOS (F&S)-2018/337 dt. 05 09 2018	Geeta Devi W/o Lakhmi Chand, Village Umarpur, Indri, Distt. Karnal. "For financial assistance for the purchase of books, clothes, shoes, etc. for children being poor."	25000	do
146	U.N.No.P. Secy/MOS (F&S)-2018/321 dt. 05 09 2018	President, Balram Gaushala Samiti Refinery Road, Village badoli, Distt. - Panipat. Regd. No. 00024. "For the purchase of fodder."	500000	SDO © Panipat
147	U.N.No.P. Secy/MOS (F&S)-2018/329 dt. 05 09 2018	President, Stephan Hawking Education Society, V.P.O. Kinana, Opp. Power House, Rohtak Road, Jind REgd. No. 01621. "For the purchase of books & computer."	100000	SDO © Jind

Allocation of Discretionary Grants sanctioned by Sh. Education Minister, Haryana,				
Chandigarh for the financial year 2018-19.				
Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. Secy/EM-2018-19/01 dt. 04.05.2018	Deputy Commissioner Mahendergarh. "To assist Mrs. Santosh D/o Sh. Samay Singh, R/o Ward No. 5, Mahendergarh for medical treatment being poor."	50,000	SDO (c) M/garh
2	U.O.No. Secy/EM-2018-19/02 dt. 04.05.2018	Deputy Commissioner Mahendergarh. "To assist Mrs. Shanti Devi W/o Late Sh. Raj Kumar Saini, R/o Ward No. 9, Mahendergarh for help due to death of his son being poor and widow	50,000	SDO (c) M/garh
3	U.O.No. Secy/EM-2018-19/03 dt. 04.05.2018	Deputy Commissioner Mahendergarh. "To assist Mrs.Apoorva D/o Sh. Sunil kumar Krishna Colony Distt. Mahendergarh for higher study being poor."	50,000	SDO (c) M/garh
4	U.O.No. Secy/EM-2018-19/04 dt. 04.05.2018	Deputy Commissioner Mahendergarh. "To assist Sh. Sanjay Kumar S/o Sh. Jai Narayan Village Rajawas Distt. Mahendergarh for for compensating the death of buffalao and camel being poor."	50,000	SDO (c) M/garh
5	U.O.No. Secy/EM-2018-19/05 dt. 04.05.2018	Deputy Commissioner Mahendergarh. "To assist Sh. Naurang Singh S/o Sh.Prithvi Singh, R/o Village Basai, Distt. Mahendergarh for medical treatment being poor."	50,000	SDO (c) M/garh
6	U.O.No. Secy/EM-2018-19/06 dt. 04.05.2018	Shri. Baba Gudaria Gaushala, Regd. No. 2014, Village Madhogarh, Distt. Mahendergarh" For purchase of fodder and construction of shed."	22,00,000	SDO (c) M/garh
7	U.O.No. Secy/EM-2018-19/07 dt. 08.05.2018	Deputy Commissioner Mahendergarh. "To assist Sh. Babu Lal Sh. Jiya Ram Village Jhagroli Distt. Mahendergarh for daughter marriage being poor."	50000/-	SDO (c) M/garh
8	U.O.No. Secy/EM-2018-19/08 dt. 08.05.2018	Deputy Commissioner Mahendergarh. "To assist Sh. Sat Narayan Village Rajawas Distt. Mahendergarh for repair of house being poor."	50000/-	SDO (c) M/garh
9	U.O.No. Secy/EM-2018-19/09 dt. 10.05.2018	Deputy Commissioner Mahendergarh. "To assist Smt. Manita Goswami W/o Late Sh. Sanjay Goswami, R/o Rao Tula Ram Chowk, Mahendergarh, due to death of her husband in electric current accident on 02.05.2018	2,00,000/-	SDO (c) M/garh
10	U.O.No. Secy/EM-2018-19/10 dt. 10.05.2018		2,00,000/-	SDO (c) Panchkula
11	U.O.No. Secy/EM-2018-19/11 dt. 21.05.2018	Dr. Bhim Rao Ambedkar Samarak Samiti Mahendergarh (Regd. No. 00-D-21). " For the beatutification/extension of Ambedkar Bhawan to be used by general Public."	2100000	SDO (c) M/garh
12	U.O.No. Secy/EM-2018-19/23dt. 21.05.2018	Dr. Ambedkar Yuva Kendra Nangal Sirohi, Distt. Mahendergarh (Regd. No. 2795). " For purchase of furniture and library books."	200000	SDO (c) M/garh
13	U.O.No. Secy/EM-2018-19/35 dt. 21.05.2018	Jangir Brahman Kalyan Sabha. Mahendergarh (Regd. NO. 00039) " For the construction of Bhawan to be used by general public."	2100000	SDO (c) M/garh
14	U.O.No. Secy/EM-2018-19/39 dt. 21.05.2018	Baba Khemdas Seva Samiti, Khudali Ashram, Village Bawaniya, Distt, Mahendergarh (Regd. No. 00010). "For the construction of Bhawan to be used by general public."	500000	SDO (c) M/garh
15	U.O.No. Secy/EM-2018-19/43 dt. 21.05.2018	RPS Group of institution village Balana, Distt. Mahendergarh (Regd. No. HR/016/2015/00016). " For the extension of Bhawan to be used by general public.	500000	SDO (c) M/garh

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
16	U.O.No. Secy/EM-2018-19/47 dt. 21.05.2018	Baba Mahar Wali (BMW) Calab Lawan Distt. Mahendergah (Regd. No. HR/016/2015/0016). " For the extension of Bhawan to be used by general Public.	500000	SDO (c) M/garh
17	U.O.No. Secy/EM-2018-19/51 dt. 21.05.2018	Baba Samtai Nath Gaushala Nawa mahendergarh (Regd. 00B15). " For the purchase of fodder/Medicine for welfare of cows".	500000	SDO (c) M/garh
18	U.O.No. Secy/EM-2018-19/55 dt. 21.05.2018	Shri. Shiv Sai Mandir Jan Seva Samiti Mahendergarh. " For Purchase of Furniture."	50000	SDO (c) M/garh
19	U.O.No. Secy/EM-2018-19/75 dt. 21.05.2018	Seva Bharti Haryana Pardesh, Mahendergarh (Regd. No. 419) " For the purchase of computers/medicines/furniture/sewing Mechine for the use of poor society."	500000	SDO (c) M/garh
20	U.O.No. Secy/EM-2018-19/15 dt. 21.05.2018	Acharya Ramanand Bindu Sampraday mandir Thakur Dwar Dharmarth Trust Tatiyana (Guhla) Distt. Kaithal (Regd. No. 2673/1) " For the purchase extension of Vidyapeeth building.	1100000	SDO (c) Guhla
21	U.O.No. Secy/EM-2018-19/19 dt. 21.05.2018	Sharda Maa Shikhsan Sansthan, Hansi Road, Bhiwani (Regd. No. 758/98-99). " For the purchase of furniture.	100000	SDO (c) Bhiwani
22	U.O.No. Secy/EM-2018-19/71 dt. 21.05.2018	Saini Sabha, Hanuman Dhani (Ward. No. 14) Bhiwani (Regd. No. 758/98-99). " For Construction of Bhawan to be used by geranl public	1100000	SDO (c) Bhiwani
23	U.O.No. Secy/EM-2018-19/27 dt. 21.05.2018	Shri. Ramlila Vikash Committee Nagina Distt. Nuh. (Regd. No. 1183) For the promotion of cultural activities."	50000	SDO (c) Nuh
24	U.O.No. Secy/EM-2018-19/31 dt. 21.05.2018	Sir Chhotu Ram Memorail Society/ Sir Chhotu Ram Park, Rohtak (Regd. No. HR/RTK/2013/000338) " For the const. of rooms to be used by general public.	500000	SDO (c) Rohtak
25	U.O.No. Secy/EM-2018-19/63 dt. 21.05.2018	Haryana Rifle Association M-24 industrial Area, Sonapat. " For promotion of (Rifle Sports activities) at National/ international level.	500000	SDO (c) Sonipat
26	U.O.No. Secy/EM-2018-19/67 dt. 21.05.2018	Amateur Circle Kabaddi Federation of India (Regd. No. 431) Chandigarh. " For organizing Kabaddi Tournaments at National level to promote Kabaddi game."	1111000	SDO (c) Panchkula
27	U.O.No. Secy/EM-2018-19/79 dt. 21.05.2018	Om Yog Sansthan Trust. Vill. Pali Distt. Faridabad (Regd. No. 4558) " For the const. of Bhawan to be used by general public.	500000	SDO (c) Faridabad
28	U.O.No. Secy/EM-2018-19/83 dt. 21.05.2018	Shree Jairam Shikshan Sansthan, Lohar Majra, Kurushetra. " For the const. of Rooms in the premises of institution for the welfare of students.	500000	SDO (c) Thanesar
29	U.O.No. Secy/EM-2018-19/92 dt. 14.06.2018	Deputy commissioner Panchkula " To assist Sh. Vinod Kumar S/o Sh. Chhote Lal , Kothi No.32. Sector-3, Chandigarh for medical treatment of his mother being poor.	25000	SDO (c) Panchkula
30	U.O.No. Secy/EM-2018-19/94 dt. 14.06.2018	Deputy commissioner Panchkula " To assist Sh. Brij Pal S/o Sh.Maal Singh , Kothi No.2101, . Sector-28c, Chandigarh for medical treatment of hiswife being poor.	500000	SDO (c) Panchkula
31	U.O.No. Secy/EM-2018-19/91 dt. 14.06.2018	Maha Rao Sekha ji seva Samiti (Regd. No. HR/16/2017/00154), Satnali distt. Mahendergarh. " For the construction of commaon room and boundary wall in the premises of Jamuvaye Mata Mandir to be used by general public.	1100000	SDO (c) M/garh

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
32	U.O.No. Secy/EM-2018-19/93 dt. 02.07.2018	Mahari Sanskriti Mahara Swabhiman vill. Bohar, Distt. Rohtak (Regd. No. 02142) " For the construction of Pandit Lakhami Chand Memorial Hall to promote cultural activities."	2100000	SDO (c) Rohtak
33	U.O.No. Secy/EM-2018-19/95dt. 02.07.2018	Holy high School, Beri Distt. Jhajjar (Affiliation No. 1172) " For the renovation of School and purchase of library books.	1100000	SDO (c) Beri
34	U.O.No. Secy/EM-2018-19/97dt. 13.07.2018	Deputy Commissioner, Panchkula. " To Assist Smt. Rani Devi W./o Sh. Ram Lal Sharma, # 1332 Sector-11, Panchkula for medical treatment being poor.	100000	SDO (c) Panchkula
35	U.O.No. Secy/EM-2018-19/96dt. 10.07.2018	Mahant Shri. Laxman Giri Gaushala Buchawas Distt. Mahendergarh (Regd. No. NNL/00M28) " For purchase of fodder and construction of Hall."	1100000	SDO (c) M/garh
36	U.O.No. Secy/EM-2018-19/98dt. 13.07.2018	Deputy Commissioner, Mahendergarh. " To Assist Sh. Ram Avtar S/o Sh. Omkar, R/o Village Fajlipur (Kadipuri.) Tehsil. & Distt. Narnaul for medical treatment fo her wife.	100000	SDO (c) Narnaul
37	U.O.No. Secy/EM-2018-19/99dt. 20.08.2018	Deputy Commissioner, Mahendergarh. " To Assist Sh. Roop Chand S/o Sh. Balram R/o Village Annawas. Distt. Mahendergarh For compensating the loss of two buffalos died due to shanke bite being poor.	50000	SDO (c) M/garh
38	U.O.No. Secy/EM-2018-19/100 dt. 20.08.2018	Rajput Mahasabha, Mahendergarh (Regd. No. 00156) For construction of bhawan to be used by general Public.	2500000	SDO (c) M/garh
39	U.O.No. Secy/EM-2018-19/101dt. 20.08.2018	Hukka Chowk Yuva Club Dhani Akoda Distt. Mahendergarh (Regd. No. 00H14). " For purchase of sports equipments to promote sports activities."	100000	SDO (c) M/garh
40	U.O.No. Secy/EM-2018-19/102dt. 20.08.2018	Deputy Commissioner, Mahendergarh. " To Assist Sh. Ram Niwas S/o Sh. Man Singh for compensating the loss of thirty sheeps died in an accident.	50000	SDO (c) M/garh
41	U.O.No. Secy/EM-2018-19/103 dt. 20.08.2018	Deputy Commissioner, Mahendergarh. " To Assist Sh. Malha Ram S/o Sh. Mishra. R/o Village Rajawas, Distt. Mahendergarh for compensating the loss of buffalo & camel died in accident being poor.	50000	SDO (c) M/garh
42	U.O.No. Secy/EM-2018-19/104 dt. 29.08.2018	Param Shakti Peeth Nyas, # 27/15, Radheysham Park Delhi. Regd. No. 288/5, Dated 25.07.1997. " For Providing free education to poor community chidlren vocational training computer education to women and young girls of poor society and purchase of furniture.	2100000	under Secy. (c.m. Cell ii) Haryana
43	U.O.No. Secy/EM-2018-19/105 dt. 31.08.2019	Deputy Commissioner, Mahendergarh. " To Assist Sh. Prem Bahadur S/o Sh. Karan Bhahadur, R/o Mohalla Kayatwara, Narnaul for medical treatment being poor	50000	SDO (c) Narnaul
44	U.O.No. Secy/EM-2018-19/106 dt. 31.08.2019	Deputy Commissioner, Mahendergarh. " To Assist Sh. Abhay Singh S/o Udmi Ram R/o Village Dhauli Distt. Mahendergarh for medical treatment being handicapped and cancer patient.	50000	SDO (c) M/garh
45	U.O.No. Secy/EM-2018-19/107 dt. 31.08.2018	Deputy Commissioner, Mahendergarh. " To Assist smt. Sunita W/o Late Sh. Prem Singh. R/o Vill. Dalanwas, Distt. Mahendergarh for compensating due to accidental death of her son being poor and widow.	50000	SDO (c) M/garh

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
46	U.O.No. Secy/EM-2018-19/108 dt. 31.08.2018	Deputy Commissioner, Mahendergarh. " To Assist Sh. Ghanshyam S/o Sh. Rajpal, R/o Village Jhagroli, Distt. Mahendergarh for repair of house being poor	50000	SDO (c) M/garh
47	U.O.No. Secy/EM-2018-19/109 dt. 31.08.2018	Deputy Commissioner, Mahendergarh. " To Assist Smt. Anju Devi W/o Late Sh. Khajan Chand. Villge nangal Sirohi, Distt. Mahendergarh for repair of house being poor widow."	31000	SDO (c) M/garh
48	U.O.No. Secy/EM-2018-19/110 dt. 11.09.2018	Deputy Commissioner Sonipat. " To Assist Smt. Kamlawati W/o Late Sh. Dheer Singh, R/o Shastri Nagar Colony, Ganaur, Sonipat for medical treatment cancer patient and widow.	200000	SDO (c) Ganur
49	U.O.No. Secy/EM-2018-19/111 dt. 1.10.2018	Sh. Modhashram Samiti, Mahendergarh. " For the const. of rooms in the premises of current balaji, Mahendergarh to be used by general Public."	500000	SDO (c) M/garh
50	U.O.No. Secy/EM-2018-19/112 dt. 1.10.2018	Gram Panchayat vill. Surehti Paliania Distt. Mahendergarh. " For the const. of common room in the premises of Hanuman Mandir to be used by general public.	200000	SDO (c) M/garh
51	U.O.No. Secy/EM-2018-19/113 dt. 1.10.2018	Shiv Mandir Trust Dev Nagar (Chamdhera) Distt. Mahendergarh (Regd. No. OAN2018c9). " For the const. of common room to be used by general public."	500000	SDO (c) M/garh
52	U.O.No. Secy/EM-2018-19/114 dt. 1.10.2018	Parchni Hanuman Mandir Sainipura samiti, Mohalla Sainipura, Mahendergarh (Regd. No. HR/016/2017/0091). " For the const. of common room to be used by general public."	25000	SDO (c) M/garh
53	U.O.No. Secy/EM-2018-19/115 dt. 1.10.2018	Shri. Modhashram Samiti Mahendergarh " For the const. of common room to be used by general public."	500000	SDO (c) M/garh
54	U.O.No. Secy/EM-2018-19/116 dt. 1.10.2018	Baba Roopdas ji Jan Seva Samiti, VPO Palri Panihara, Distt. Mahendergarh (Regd. No. HR/016/2017/00157). " For the const. of Bhawan to be used by general public."	600000	SDO (c) M/garh
55	U.O.No. Secy/EM-2018-19/117 dt. 1.10.2018	Netrahin Manch, Dhanounda, distt. Mahendergarh. (Regd. No. HR016/2017/00157) " For the const. of Bhawan to be used by general public."	500000	SDO (c) Kanina
56	U.O.No. Secy/EM-2018-19/118 dt. 1.10.2018	Gram Panchayat Chajiwas, Distt. Mahendergarh. "For the const. of room in the premises of Shiv Mandir Chajiwas to be used by general public.	100000	SDO (c) M/garh
57	U.O.No. Secy/EM-2018-19/119 dt. 1.10.2018	Saini Keshtrya Sabha Mahendergarh (Regd. No. HR/NNL/2015/OS156) " For the const. and beatification of Bhawan to be used by general public."	3100000	SDO (c) M/garh
58	U.O.No. Secy/EM-2018-19/120 dt. 1.10.2018	Jangir Brahaman Kalyan Sabha. Mahendergarh (Regd. NO. 00039) " For the Extension of Bhawan to be used by general public."	2100000	SDO (c) M/garh
59	U.O.No. Secy/EM-2018-19/121 dt. 1.10.2018	Baba Keshriya Mandir Committee Mandola distt. Mahendergarh. For the Extension of Bhawan to be used by general public."	1100000	SDO (c) M/garh
60	U.O.No. Secy/EM-2018-19/122 dt. 1.10.2018	Gram Panchayat vill.Dhadhot Distt. Mahendergarh. " For the const. of common room and boundary wall in the premises of Hanuman Mandir Bandra Johar to be used by general public.	500000	SDO (c) M/garh

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
61	U.O.No. Secy/EM-2018-19/123 dt. 1.10.2018	Gram Panchayat village Jhkhri, distt. Mahendergarh (I) For the Const. of Common room and boundary wall in the premises of Shiv Mandir jhakri to be used by general public." (Rs. 2.00 lac) (II) For the Const. of Common room and boundary wall in the premises of Dev Narayana Mandir jhakri to be used by general public." (Rs. 4.00 lac)	600000	SDO (c) M/garh
62	U.O.No. Secy/EM-2018-19/124 dt. 1.10.2018	Buchiyali yatri Ashram Mahendergarh " For the const. of common room in the premises of baba Fatehram Ashram to be used by general public."	500000	SDO (c) M/garh
63	U.O.No. Secy/EM-2018-19/125 dt. 1.10.2018	Gram Panchayat village duloth Ahir, Distt. Mahendergarh For the const. of common room in the premises of baba Fatehram Ashram to be used by general public."	200000	SDO (c) M/garh
64	U.O.No. Secy/EM-2018-19/126 dt. 1.10.2018	Shree. Krishan Seva Samiti Mohalla Dhani Mahendergarh (Regd. No. 00S99) (i) For the const. of common room in Thakur Ji Mandir Mohalla Dhani Mahendergarh in public Interest (Rs. 5.00 lac) (ii) For the const. of common room in Satguru Ashram, Mahendergarh in public Interest (Rs. 5.00 lac)	1000000	SDO (c) M/garh
65	U.O.No. Secy/EM-2018-19/127 dt. 1.10.2018	Shri Gaur Brahman Sabha (Regd. No. S-120), Narnaul. For the Extension and beautification of Bhawan in Chaudhriyan Mohalla Narnaul to be used by general public."	3100000	SDO (c) Narnaul
66	U.O.No. Secy/EM-2018-19/128 dt. 1.10.2018	Gram Panchayat vill. Akoda, Dist. Mahendergarh" For the pavement of tiles and beautification in the premises of bagh wali samadh kharkhara (Akoda) in public interest.	1100000	SDO (c) M/garh
67	U.O.No. Secy/EM-2018-19/129 dt. 1.10.2018	Deputy commissioner, Mahendergarh. " to Assist Sh. Suresh Kumar S/o Sita Ram, Mohalla Shergwari Mahendergarh for kidney treatment being poor."	100000	SDO (c) M/garh
68	U.O.No. Secy/EM-2018-19/130 dt. 1.10.2018	Shiv Mandir Majra Khurd Jan Seva Samiti Mahendergarh (Regd. No. HR016201700123). " For the const. of common hall to be used by general public."	1100000	SDO (c) M/garh
69	U.O.No. Secy/EM-2018-19/131 dt. 1.10.2018	Chandigarh Journalists Association, Chandigarh (Regd. No. 484). " For the promotion of journalism activities and purchase of furniture."	500000	SDO(c) Panchkula
70	U.O.No. Secy/EM-2018-19/132 dt. 1.10.2018	Baba Uddel Dev Sr. Sec. School. Bhani Maharajpur Dist. Rohtak (Affiliation no. 531414/2108)" For the purchase of furniture.	250000	SDO(c) Rohtak
71	U.O.No. Secy/EM-2018-19/137 dt. 12.10.2018	Deputy Commissioner Narnaul, " To Assist Sh. Damodar Sharma S/o Sh. Bhola Ram Sharma, R/o Village Madhogarh, Distt. Mahendergarh to compensate due to accidental death of his sone being poor.	500000	SDO (c) M/garh
72	U.O.No. Secy/EM-2018-19/139 dt. 12.10.2018	Deputy Commissioner Narnaul, " To Assist Smt. Madhu Bala W/o Late Sh. Pardeep Kumar, Vill. Sisoth, Distt. Mahendergarh for repair of house being poor and widow.	500000	SDO (c) M/garh
73	U.O.No. Secy/EM-2018-19/138 dt. 12.10.2018	Deputy Commissioner Narnaul, " To Assist smt. Magan devi W/o Late Sh. Rati ram. Mohall Taiyan panan, Lohar Bazar, Bhiwani for her medical treatment being poor and widow."	500000	SDO(c) Bhiwani

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
74	U.O.No. Secy/EM-2018-19/133 dt. 08.10.2018	Deputy Commissioner, Rewari. " To assist Smt. Roshni Devi W/o Late Sh. Kailash Chand, R/o VPO Badhrana, Tehsil Bawal, Dist. Rewari to compensate due to accidental death of her son being widow and poor.	100000	SDO(c) Bawal
75	U.O.No. Secy/EM-2018-19/135 dt. 12.10.2018	Stephen Hawking Education Society (Regd. No. 01621) VPO Kinana Distt. Jind " For the installation of computers and purchase of furniture."	1100000	SDO(c) Jind
76	U.O.No. Secy/EM-2018-19/136 dt. 12.10.2018	Sarv kalyan Manch, VPO Pur, Distt. Bhiwani (regd. No. 02254). " For the promotion of cultural activities & Furniture."	500000	SDO(c) Bhiwani
77	U.O.No. Secy/EM-2018-19/143 dt. 12.10.2018	Deputy Commissioner Mahendergarh." To assist Sh. Bijender singh S/o Sh. Tara Chand, Village Balana distt. Mahendergarh for the repair of house being poor.	100000	SDO (c) M/garh
78	U.O.No. Secy/EM-2018-19/140 dt. 16.10.2018	Deputy Commissioner Mahendergarh." To assist Smt. Raj bala W/o Sh. Harish Chander, Vill,. Dewas Distt Mahendergarh for repair of house being poor and widow."	500000	SDO (c) M/garh
79	U.O.No. Secy/EM-2018-19/141 dt. 16.10.2018	Deputy Commissioner Mahendergarh." To assist Sh. Ajmer Singh S/o Sh. Lalman, R/o Village Bhagrana, Distt. Mahendergarh for repair of house being poor."	500000	SDO (c) M/garh
80	U.O.No. Secy/EM-2018-19/134 dt. 08.10.2018	Grap Panchayat Patharwa, Vill. Patharwa, Distt. Mahendergarh. " For the const. of park and boundary wall in Baba Chandrai Nath premises Vill. Pathwara Mahendergarh to be used by general Public."	5000000	SDO (c) M/garh
81	U.O.No. Secy/EM-2018-19/142 dt. 18.10.2018	Deputy Commissioner Mahendergarh." To assist Sh. Ram Avadh S/o Sh. Ram Dayal R/o Satnali Chow Mahendergarh for medical treatment being poor.	500000	SDO (c) M/garh
82	U.O.No. Secy/EM-2018-19/144 dt. 18.10.2018	Deputy Commissioner Mahendergarh." To assist Smt. Renu Devi W/o Late Sh. Suresh R./o Adalpur, Mahendergarh for repair of house being widow and poor.	500000	SDO (c) M/garh
83	U.O.No. Secy/EM-2018-19/145dt. 18.10.2018	Deputy Commissioner Mahendergarh." To assist Rohtash s/o Sh. Ram Singh VPO Pali distt. Mahendergarh for medical treatment being poor."	500000	SDO (c) M/garh
84	U.O.No. Secy/EM-2018-19/146 dt. 18.10.2018	Deputy Commissioner Mahendergarh." To assist Ram Krishan S/o Sh. Amar Chand VPO Dhadhot distt. Mahendergarh for repair a house being poor.	500000	SDO (c) M/garh
85	U.O.No. Secy/EM-2018-19/147 dt. 25.10.2018	Deputy Commissioner Mahendergarh." To assist Sh. Om Dutt S/o Sh. Sheo Narain, vill. Nangal Harnath, Distt. Mahendergarh for house repair being poor."	200000	SDO (c) M/garh
86	U.O.No. Secy/EM-2018-19/148 dt. 25.10.2018	Gram Panchayat village Nangal harnath Distt. Mahendergarh" For the purchase of Gym equipment to be used by general public.	200000	SDO (c) M/garh
87	U.O.No. Secy/EM-2018-19/149 dt. 25.10.2018	Deputy Commissioner Mahendergarh." To assist Sh. Ramesh Kumar S/o Sh. Om Parkash, Vill. Surjanwas, Distt. Mahendergarh for repair of house being poor and handicaped."	50000	SDO (c) M/garh
88	U.O.No. Secy/EM-2018-19/150 dt. 25.10.2018	Deputy Commissioner Mahendergarh." To assist Smt. Mamta W/o Sh. Neeraj. Village Bawania Distt. Mahendergarh for treatment of her husband cancer patient being poor."	50000	SDO (c) M/garh

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
89	U.O.No. Secy/EM-2018-19/152 dt. 25.10.2018	Gram Panchayat, village Gagarwas, Distt. Mahendergarh. " For the const. of common room in the premises of Mandir to be used by general public."	350000	SDO (c) M/garh
90	U.O.No. Secy/EM-2018-19/153 dt. 25.10.2018	Baba Jairam Dass Mandir committee village Plail distt. Mahendergarh. " For Const. of Hall to be used be general public."	50000	SDO (c) M/garh
91	U.O.No. Secy/EM-2018-19/154 dt. 25.10.2018	Deputy Commissioner Mahendergarh." To assist Sm.t Kavita W/o Late Sh. Satish Kumar, Villaghe Mehrampur, Tehsil Narnaul, Village Mehrampur , Tehsil Narnaul, Distt. Mahendergarh being poor and widow for house repair.	50000	SDO (c) M/garh
92	U.O.No. Secy/EM-2018-19/155 dt. 25.10.2018	Gram Panchayat village Bachini, Distt. Mahendergarh. " For the const. of common room in the premises of Shiv Mandir to be used be general public."	500000	SDO (c) M/garh
93	U.O.No. Secy/EM-2018-19/156dt. 25.10.2018	Deputy Commissioner Mahendergarh." To assist Sh. Balbir S/o Sh. Sohan lal, R/o village, Kanti, Distt. Mahendergarh for repair of house being poor."	50000	SDO (C) Naurnal
94	U.O.No. Secy/EM-2018-19/157 dt. 26.10.2018	Deputy Commissioner Mahendergarh." To assist Sh. Naresh Kumar S/o Sh. Raghuv eer, R/o Satnali for his medical treatment being poor.	50000	SDO (c) M/garh
95	U.O.No. Secy/EM-2018-19/158 dt. 26.10.2018	Deputy Commissioner Mahendergarh." To assist Sh. Kapil S/o Sh. Sham Sunder, R/o Mahendergarh for his medical treatment being poor."	50000	SDO (c) M/garh
96	U.O.No. Secy/EM-2018-19/159 dt. 26.10.2018	Deputy Commissioner Mahendergarh." To assist Smt. Nirmala Rithe W/o Dutta J Rithe R/o Satnali, Distt. Mahendergarh for the medical treatment of her husband being poor	50000	SDO (c) M/garh
97	U.O.No. Secy/EM-2018-19/151 dt. 25.10.2018	Acharya Ramanand Bindu Sampraday mandir Thakur Dwar Dharmarth Trust Tatiyana (Guhla) Distt. Kaithal (Regd. No. 2673/1) " For the purchase computers and construction of rooms for welfare of students.	4000000	SDO (c) Guhla
98	U.O.No. Secy/EM-2018-19/163 dt. 27.11.2018	Shri Hanuman Mandir Committee vill. Khatod Distt. Mahendergarh (Regd. No. 00077) to be used by general public.	1100000	SDO (c) M/garh
99	U.O.No. Secy/EM-2018-19/164 dt. 27.11.2018	Swargasharam Sewa Samiti Mahendergarh. " For const. of Gate and beautification of shaker kui shamshanghat."	1100000	SDO (c) M/garh
100	U.O.No. Secy/EM-2018-19/165 dt. 27.11.2018	Deputy Commissioner Mahendergarh." To assist Smt. Kanti Devi W/o sh. Chhote Lal R/o Mahendergarh for medical treatment being poor."	50000	SDO (c) M/garh
101	U.O.No. Secy/EM-2018-19/167 dt. 27.11.2018	Shri Gaur Parishad VPO Nangal Chaoudary Tehsil Narnaul, Distt. Mahendergarh (Regd. No. NNL/111). " For the const. of Bhawan to be used by general public."	2100000	SDO (C) Naurnal
102	U.O.No. Secy/EM-2018-19/168 dt. 27.11.2018	Dhanak Ekta Manch Mahendergarh (Regd. No. 00014). " For the const. of Bhawan to be used by general Public.	1100000	SDO (c) M/garh
103	U.O.No. Secy/EM-2018-19/169 dt. 27.11.2018	Shri Hanuman Mandir vill. Rewasa Distt. Mahendergarh (Regd. No. 00301) for the const. of common hall to be used by general public.	1100000	SDO (c) M/garh
104	U.O.No. Secy/EM-2018-19/170 dt. 27.11.2018	Anusuchit Jati Ambedkar Jan Jargti Samiti, Vill. Khatod. Distt. Mahendergarh (Regd. No.00255). "For const. of Community Center to be used by general public."	1100000	SDO (c) M/garh

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
105	U.O.No. Secy/EM-2018-19/171 dt. 27.11.2018	Swarankar Sangh, Mahendergarh (Regd.No.OS129). "For const. of Bhawan to be used by general public."	1100000	SDO (c) M/garh
106	U.O.No. Secy/EM-2018-19/172 dt. 27.11.2018	Gram Panchayat, Village Khaira. Distt. Mahendergarh. "For the const. of Common Rooms in the premises of Hanuman Mandir, Vill. Khaira to be used by general public."	2100000	SDO (c) M/garh
107	U.O.No. Secy/EM-2018-19/160 dt. 27.11.2018	World Brahmin Federation. India, Gurugram "For installation of computers and purchase of furniture to provide free education to poor society children."	500000	SDO (c) Gurugram
108	U.O.No. Secy/EM-2018-19/161 dt. 27.11.2018	Maa Durga Charitable Trust (Regd. No.5162). Vill. Sanga, Distt. Bhiwani. "For const. of Bhawan to be used by general public."	500000	SDO (c) Bhiwani
109	U.O.No. Secy/EM-2018-19/162 dt. 27.11.2018	Deputy Commissioner, Bhiwani. "To assist Smt. Renu W/o Late Sh. Vijay Dahiya, R/o Vill. Tigrana, Distt. Bhiwani to compensate her due to accidental death of her husband being poor."	200000	SDO (c) Bhiwani
110	U.O.No. Secy/EM-2018-19/173 dt. 10.12.2018	Manumukat Manav' Memorial Trust, Narnaul. "For organizing free health medical checkup camps and providing free education to the poor society"	500000	SDO (c) Narnaul
111	U.O.No. Secy/EM-2018-19/174 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Sh. Krishan Kumar S/o Sh. Sumer Singh, Vill. Surjanwas, Distt.-Mahendergarh due to accidental damage being poor"	500000	SDO (c) M/garh
112	U.O.No. Secy/EM-2018-19/175 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Sh. Vijender Sharma S/o Sh. Brahmanand, R/o Village Pali, Distt.-Mahendergarh for daughter marriage being poor."	500000	SDO (c) M/garh
113	U.O.No. Secy/EM-2018-19/176 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Sh. Nishant Kumar S/o Sh. Nawal Kumar, Vill. Jharli, Distt.-Mahendergarh for higher Education coaching being poor."	300000	SDO (c) M/garh
114	U.O.No. Secy/EM-2018-19/177 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Sh. Ashok S/o Sh. Bihari Lal, Vill. Khatiwas, Distt.-Mahendergarh for compensating the loss of One Camel died by Electric shock being poor."	300000	SDO (c) M/garh
115	U.O.No. Secy/EM-2018-19/178 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Sh. Balwant S/o Sh. Sheochand Ram, R/o Vill. Pali, Distt.-Mahendergarh for daughter's marriage being poor."	500000	SDO (c) M/garh
116	U.O.No. Secy/EM-2018-19/179dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Sh. Mangtu Ram S/o Sh. Nand Ram, Vill. Bawana, Distt.-Mahendergarh for repair of house being poor."	500000	SDO (c) M/garh
117	U.O.No. Secy/EM-2018-19/180 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Smt. Rajbala S/o Sh. Sumer Singh, Vill. Khatod, Distt.-Mahendergarh for medical treatment being poor."	500000	SDO (c) M/garh
118	U.O.No. Secy/EM-2018-19/181 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Smt. Pushpa Devi W/o Sh. Subhash Chand, Vill. Gudha, Distt.-Mahendergarh for medical treatment being poor."	500000	SDO (c) kanina
119	U.O.No. Secy/EM-2018-19/182 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Sh. Satyapal S/o Late Sh. Shriram, Vill. Bairawas, Distt.-Mahendergarh for medical treatment being poor."	500000	SDO (c) M/garh

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
120	U.O.No. Secy/EM-2018-19/183 dt. 21.01.2019	" Deputy Commissioner Mahendergarh. "To assist Sh. Manoj Kumar S/o Sh. Om Parkash, Vill. Jairpur, Distt.- Mahendergarh for medical treatment being poor."	500000	SDO (c) M/garh
121	U.O.No. Secy/EM-2018-19/184 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Sh. Sher Singh S/o Sh. Ami Lal Parjapat, R/o VPO Pali, - Mahendergarh for the repair of house being poor."	500000	SDO (c) M/garh
122	U.O.No. Secy/EM-2018-19/185 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Smt. Maya Devi W/o Sh. Abhilash Sharma, Vill. Bairawas, Distt.-Mahendergarh for medical treatment being poor."	500000	SDO (c) M/garh
123	U.O.No. Secy/EM-2018-19/186 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Smt. Ram Pyari W/o Sh. Jagmal, R/o Vill. Pali, Distt.- Mahendergarh due to accidental death of her son being poor."	500000	SDO (c) M/garh
124	U.O.No. Secy/EM-2018-19/187 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Smt. Prem Devi W/o Sh. Rajender Singh, R/o Vill. Pali, Distt.-Mahendergarh for medical treatment being poor."	500000	SDO (c) M/garh
125	U.O.No. Secy/EM-2018-19/188 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Smt. Sushila Devi W/o Sh. Jai Parkash, Vill. Patharwa, Distt.-Mahendergarh for repair of house being poor."	500000	SDO (c) M/garh
126	U.O.No. Secy/EM-2018-19/189 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Sh. Radhe Shyam S/o Sh. Ranjit Singh, Vill. Riwasa, Distt.- Mahendergarh to compensate due to accidental damage being poor."	500000	SDO (c) M/garh
127	U.O.No. Secy/EM-2018-19/190 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Smt. Kirshna Devi W/o Sh. Diwan, R/o Vill. Riwasa, Distt.- Mahendergarh to compensate due the accidental damage being poor."	500000	SDO (c) M/garh
128	U.O.No. Secy/EM-2018-19/191 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Smt. Pramila W/o Sh. Tejpal, Vill. Akoda, Distt Mahendergarh for medical treatment being poor."	500000	SDO (c) M/garh
129	U.O.No. Secy/EM-2018-19/192 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Sh. Ajay Kumar S/o Sh. Balbir Singh, Mohalla Bagdiyan, Ward No. 4, Mahendergarh for repair of house being poor	500000	SDO (c) M/garh
130	U.O.No. Secy/EM-2018-19/193 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Sh Dharamvir So Sh. Ram Kishan, Vill. Dalanwas, Distt-Mahendergarh to compensate due to death of his daughter being poor."	500000	SDO (c) M/garh
131	U.O.No. Secy/EM-2018-19/194 dt. 21.01.2019	Deputy Mahendergarh. "To assist Sh. Prem Kumar S/o Sh. Surajbhan, Vill. Dalanwas, Distt-Mahendergarh to compensate due to death of buffalo & Goat being poor."	400000	SDO (c) M/garh
132	U.O.No. Secy/EM-2018-19/195 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist St Sushila Devi Wo Late Sh. Jai Singh, Vill Bawana, Distt-Mahendergarh for due to death of her husband being poor	500000	SDO (c) M/garh
133	U.O.No. Secy/EM-2018-19/196 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Sh Satyavir So Sh. Maturam, Vill. Barda, Distt Mahendergarh for repair of house being poor."	500000	SDO (c) M/garh
134	U.O.No. Secy/EM-2018-19/197 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist St Manta Wo Sh. Balwant Singh, Vill. Khudana, Dist-Mahendergarh due to accidental damage being poor	500000	SDO (c) M/garh

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
135	U.O.No. Secy/EM-2018-19/198 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Sh Anil Kumar So Sh Ram Niwas Sharma, Vil Surjanwas, Ditt-Mahendergarh for repair of house being poor	500000	SDO (c) M/garh
136	U.O.No. Secy/EM-2018-19/199 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Smt. Santosh Devi W/o Sh. Jagmal Singh, Mohalla Brahamchari Road, Mahendergarh for repair of house being poor."	50000	SDO (c) M/garh
137	U.O.No. Secy/EM-2018-19/200 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Smt. Achraj Devi W/o Sh. Inder Singh, Vill. Khudana, Distt.-Mahendergarh for repair of house being poor."	50000	SDO (c) M/garh
138	U.O.No. Secy/EM-2018-19/201 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Sh. Ravi S/o Sh. Janak Pal, R/o Vill. Dhana, Distt.-Mahendergarh for medical treatment being poor."	50000	SDO (c) M/garh
139	U.O.No. Secy/EM-2018-19/202 dt. 21.01.2019	Laturiya Maharaj Vikas Sewa Samiti Vill. Khatiwas, Distt.-Mahendergarh (Regd. No. 00066). "For the construction of Hall to be used by general public."	500000	SDO (c) M/garh
140	U.O.No. Secy/EM-2018-19/203 dt. 21.01.2019	Deputy Commissioner Mahendergarh. "To assist Sh. Ramesh Paswan S/o Sh. Sri Chand Paswan R/o, Mahendergarh for the repair of house being poor."	50000	SDO (c) M/garh
141	U.O.No. Secy/EM-2018-19/183 dt. 21.01.2019	Deputy Commissioner Palwal. "To assist Sh. Raghuraj S/o Sh. Nain Singh, Vill. Bhud, Distt.- Palwal for medical treatment being poor."	100000	SDO (c) palwal
142	U.O.No. Secy/EM-2018-19/208 dt. 07.02.2019	19 Chaudhary Pratap Singh Memorial-Charitable Trust, Sector-34, (Regd. 00223). Gurugram, District Gurugram. "To purchase of furniture and computers	500000	SDO (c) Gurugram
143	U.O.No. Secy/EM-2018-19/209 dt. 07.02.2019	Radha Lal Geeta Vidhya Mandir Ashok Vihar, Ambala City, Ambala (Affiliation No. \$31490), District Ambala. "To purchase of furniture and computers	500000	SDO (c) Ambala
144	U.O.No. Secy/EM-2018-19/205dt. 07.02.2019	Deputy Commissioner, Panchkula. "To assist. Harjinder Singh S/o Sh. Karam Chand, # 43, Village Taparia, Tehsil Raipur Rani, District Panchkula for repair of house being poor."	50000	SDO (c) Panchkula
145	U.O.No. Secy/EM-2018-19/210 dt. 14.02.2019	Rao Harlal Bora Shiksha Samiti Mahendergarh (Regd. No. HR-NNL-2014-00R-39). "For the construction of Rooms."	1100000	SDO (c) M/garh
146	U.O.No. Secy/EM-2018-19/212dt. 14.02.2019	Baba Jairam Dass Mandir Committee, Village Pali, Distt.-Mahendergarh. "For the Construction of Bhawan to be used by General Public."	1100000	SDO (c) M/garh
147	U.O.No. Secy/EM-2018-19/207dt. 14.02.2019	Deputy Commissioner, Panchkula. "To assist. To Harjinder Singh S/o Sh. Karam Chand, # 43, Village Taparia, Tehsil Raipur Rani, District Panchkula for repair of house being poor."	50000	SDO (c) M/garh
148	U.O.No. Secy/EM-2018-19/206dt. 14.02.2019	Deputy Commissioner, Narnaul. "For the Financial Assistance to Sh. Raj Kumar Pareek S/o Sh. Jagdish Parsad Pareek R/o Vill. Jarwa, P.O. Satnali, Distt.-Mahendergarh for medical treatment of his father, being poor person."	50000	SDO (c) M/garh
149	U.O.No. Secy/EM-2018-19/211dt. 14.02.2019	Maa Durga Shakti Sangthan (Regd. HR 016- 2018-00216) Bhandor Unchi, Distt.- Mahendergarh. "For the construction of common room to be used by general public."	300000	SDO (c) M/garh

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
150	U.O.No. Secy/EM-2018-19/213 dt. 14.02.2019	Uttrakhand Samaj Partinidhi Sabha Haryana 10,0 (Regd.), Adarsh Nagar, Ambala Cantt. (HR RTK 2013 00166). "For Solemnizing the Marriages of 19 poor families of Uttrakhand Samaj and promotion of cultural activities."	1000000	
151	U.O.No. Secy/EM-2018-19/214 dt. 14.02.2019	Shri Krishan Kripa Gaushala Ashram Dharmarth 5,0 Trust, NH-1, Vill. Mohra, Ambala Cantt. (Regd. No. 7059). "For the purchase of fodder and 19 construction of shed."	500000	
152	U.O.No. Secy/EM-2018-19/215 dt. 14.02.2019	Sadachari Shiksha Samiti, Vill. Ajitpur, Distt.- 2,0 Bhiwani (Reg. No.00275). "For repair of Building of Vivekanand High School, Hanuman 19 Dhani, Bhiwani run by Sadachari Shiksha Samiti, Vill.-Ajitpur, Distt.-Bhiwani."	200000	
153	U.O.No. Secy/EM-2018-19/216 dt. 20.02.2019	eputy Commissioner, Panchkula. "To assist 1.0 Sh.Satpal S/o Sh. Phool Kavar, R/o # 2928-A, Sector-20, Chandigarh for medical treatement of his mother being poor."	100000	
154	U.O.No. Secy/EM-2018-19/217 dt. 20.02.2019	Deputy Commissioner, Panchkula. "To assist Sh. Nardev Singh S/o Sh. Jagat Ram, R/o #873, Sector-45, Burail, Chandigarh to compensate 9 due to his daughter's treatment being poor."	30000	
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Allocation of Discretionary Grants sanctioned by Sh.Agriculture Minister, Haryana, Chandigarh for the financial year 2018-19.				
Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.01/AM dt. 07.05.2018	Sh. Krishan S/o Sh. Jaswant, Village Achina, Tehsil & Disstt. Charkhi Dadri. "For treatment of his son Mr. Sunil Kumar (injured in an accident) being very poor financial position."	50000	SDM Ch. Dadri
2	U.O.No.02/ AM dt. 07.05.2018	Sh. Kuldeep S/o Sh. Banwari, Village Achina, Tehsil & Disstt. Charkhi Dadri. "For treatment of his son Mr. Mandeep (injured in ar. accident) being ver, poor financial position."	50000	SDM Ch. Dadri
3	U.O.No.03/AM01 dt. 07.05.2018	Sh. Ramphal S/o Sh. Banwari Lal, Village Bhageshwari, Tehsil & Disstt. Charkhi Dadri. "To compensate due to accidental death of his son Mr. Raj Kumar being very poor financial position."	100000	SDM Ch. Dadri
4	U.O.No.04/AM-01 dt. 07.05.2018	Sh. Pardeep S/o Sh. Ram Swarop, Village Achina, Tehsil & Disstt. Charkhi Dadri. "To compensate due to accidental death of his son Mr. Rishabh being very poor financial position."	100000	SDM Ch. Dadri
5	U.O.No.05/AM dt. 07.05.2018	Sh. Shree Bhagwan S/o Sultan Singh, Village Bhageshwari, Tehsil & Disstt. Charkhi Dadri. "To compensate due to accidental death of his son Mr. Nitesh being very poor financial position."	100000	SDM Ch. Dadri
6	U.O.No.06/AM dt. 07.05.2018	Sh. Pardeep S/o Sh. Ramphal, Village Bhageshwari. Tehsil & Disstt. Charkhi Dadri "To compensate due to accidental death of his daughter Nikita being very poor financial position."	100000	SDM Ch. Dadri
7	U.O.No.07/AM-dt. 07.05.2018	Sh. Satish S/o Sh. Satbir, Village Achina, Tehsil & Disstt. Charkhi Dadri. "For treatment of his son Mr. Harsh (injured in an accident) being very poor financial position."	50000	SDM Ch. Dadri
8	U.O.No.08/AM- dt. 07.05.2018	Sh. Madan Singh S/o Sh. Chatar Singh, Village Achina, Tehsil & Disstt. Charkhi Dadri. "For treatment of his sons Mr. Ishant & Mr. Mukul (injured in an accident) being very poor financial position."	100000	SDM Ch. Dadri
9	U.O.No.09/AM dt. 07.05.2018	Sh. Ashok Kumar S/o Sh. Jhumar Singh, Village Achina, Tehsil & Disstt. Charkhi Dadri. "For treatment of his son & daughter Mr. Naveen & Deepali (injured in an accident) being very poor financial position."	100000	SDM Ch. Dadri
10	U.O.No.10/AM dt. 07.05.2018	Sh. Sandeep S/o Ramesh, Village Achina, Tehsil & Disstt. Charkhi Dadri. "For treatment of his son Mr. Parteek (injured in an accident) being very poor financial position." "	50000	SDM Ch. Dadri
11	U.O.No.11/AM- dt. 07.05.2018	Sh. Yogender, Village Bhageshwari, Tehsil & Disstt. Charkhi Dadri. "For treatment of his son Mr. Rohit (injured in an accident) being very poor financial position."	50000	SDM Ch. Dadri
12	U.O.No.12/AM-2dt. 07.05.2018	Sh. Brahmprakash S/o Desh Ram, Village Achina, Tehsil & Disstt. Charkhi Dadri. "For treatment of his son Mr. Abhishek (injured in an accident) being very poor financial position."	50000	SDM Ch. Dadri

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
13	U.O.No.13 dt. 07.05.2018	Sh. Madan Singh S/o Sh. Chatar Singh, Village Achina, Tehsil & Disstt. Charkhi Dadri. "For treatment of his sons Mr. Ishant & Mr. Mukul (injured in an accident) being very poor financial position."	100000	SDM Ch. Dadri
14	U.O.No.14/AM dt. 07.05.2018	Sh. Sandeep S/o Sh, Jai Bhagwan, Village Achina, Tehsil & Distt. Charkhi Dadri. "For treatment of his son Mr. Hitesh (injured in an accident) being very poor financial position."	50000	SDM Ch. Dadri
15	U.O.No.14/AMdt. 10.05.2018	Baba Naramdass Social Welfare Society(Regd. No. 760/2014) Village Kamod, Tehsil & Disst. Charkhi Dadri. For construction/cocapletion of shed and purchasing of fodder for cows."	500000	SDM Ch. Dadri
16	U.O.No.14/AM 21 dt. 10.05.2018	Baba Swami Dayal Dham Jan Kalyan Samiti, Ch.Dadri (Regd. No. 2265). "For construction/completion of hall for	1100000	SDM Ch. Dadri
17	U.O.No.16/AM- dt. 10.05.2018	Sarpanch Gram Panchayat, Kablana, Distt. Jhajjar. "For 2018 promoting of sports activities."	151000	SDM jhajjar
18	U.O.No.19/AMdt. 10.05.2018	Gaudhan Sewa Samiti Barshi Road Vill. Sankhot Bahadurgarh,Disstt. Jhajjar (Regd.HR/015/2015/013)Tehsil Jhajjar. "For purchase of medicine and fodder for cows."	500000	SDM bahadurgarh
19	U.O.No.24 /AM dt. 10.05.2018	Sri Ram Krishan Gaushala Sewa Samiti Kherka Gujjar, Distt.Jhajjar(Regd.No.85). "For construction/ completion of shed and purchasing of fodder for cows."	1100000	SDM BADLI
20	U.O.No.25/AM dt. 10.05.2018	Gokul Dham Gausewa Mahatirath, Nagla Kutani Road Dadri Toe Distt. Jhajjar (Regd.No.78/2013) "For construction/completion of shed and purchasing of fodder for cows."	1100000	SDM BADLI
21	U.O.No.26/AMdt. 10.05.2018	Sarpanch Gram Panchayat, Gawalison, Distt. Jhajjar. "For construction of community hall for whole community near mandir."	500000	SDM jhajjar
22	U.O.No.17 /AMdt. 10.05.2018	Geeta Vidhya Mandir, Gohana Distt. Sonapat. "For 05.2018 construction/completion of building."	1100000	sdm Gohana
23	U.O.No.23 /AM dt. 10.05.2018	Vidhya Mahasabha Kanya Gurukul Kharkhoda, Distt. Sonapat. "For completion of building."	1500000	SDM SONEPAT
24	U.O.No.18/AM dt. 10.05.2019	Principal Vaish College Bhiwani. "For construction of building	1100000	SDM BHIWANI
25	U.O.No.28/AM dt. 10.05.2018	Akhil Bhartiya Sahitya Parishad, Hanuman Cate, Bhiwani 05.2018 (Regd. No.1372). "For purchasing/printing of books and promoting of social activities	500000	SDM BHIWANI
26	U.O.No.15AM dt. 10.05.2018	Shiksha Bharti Vidhyalaya, Jagdish Colony (Ramnagar) Rohtak. "For installing the camera, purchasing of furniture. up-gradation of Language Lab and Smart Classes."	2100000	SDM ROHTAK
27	U.O.No.22 /AM dt. 10.05.2018	Shri Gaushala Farukhnagar, Distt. Gurugram (Regd. 05.2018 No.1298). "For construction/completion of shed and purchasing of fodder for cows."	1200000	SDM GURUGRAM
28	U.O.No.27 /AM dt. 10.05.2018	Sir Chhotu Ram Jat Kalyan Sabha Village Hussaini, Tehsil L05.2018 Naraingarh, Distt. Ambala (Regd. No.9). "Forf construction completion of building."	600000	BDPO NARAINGARH

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
29	U.O.No.29 /AM-dt. 10.05.2018	Saini Dharamshala Naraingarh, Distt. Ambala (Regd. 05.2018 No.603). "For construction/completion of building."	1100000	UNDER SECY (C.M. CELL 11) HARYANA
30	U.O.No.31/AM1 dt. 14.05.2018	Dialogue Initiative Foundation, A-1/602. Satyam Apartment, Vasundhara Enclave, New Delhi-110096 (Regd. No.52/4/4351). "For promotion of cultural activities."	100000	SDM KURUSHET RA
31	U.O.No.30 /AM dt. 14.05.2018	Balmiki Bhairav Samuday Mathana, Distt., Kurukshetra (Regd. No.85/2013). "For completion of Balmiki Hall."	250000	SDM AMBALA
32	U.O.No.32 /AM-dt. 14.05.2018	Nand Lal Geeta Vidhya Mandir, Sr. Sec.School, V.P.O. Tepla, Distt. Ambala (Regd.No.2122). "For construction/completion of building."	1100000	SDM jhajjar
33	U.O.No.33 /AMdt. 17.05.2018	Sarpanch, Gram Panchayat Patoda, Distt.Jhajjar. "To promote sports activities."	121000	UNDER SECY (C.M. CELL 11) HARYANA
34	U.O.No.34/AM dt. 11.06.2018	." Ramanand Kawalia, Ravidass Nagar, Ward No.14, Ch.Dadri. "For financial-assistance for completion of house being very poor financial position."	1100000	SDM Ch. Dadri
35	U.O.No.36 dt. 11.06.2018	Rishipal S/o Sh. Ramphal V.P.O. Bhaini Maharajpur, Tehsil Meham Distt. Rohtak, "For financial assistance for repairing of house being very poor financial position."	100000	SDM MEHAM
36	U.O.No.37 dt. 05.07.2018	Jat Sabha Chandigarh (Regd. No. 543/79). "For fixing of 18 Aluminum Glazing in doors, windows and glass in multi- storey building at Jat Bhawan."	1100000	SDM PANCHKUL A
37	U.O.No.38 dt. 05.07.2018	Dharamath Gaushala, Bhatgaon, Distt. Sonapat (Regd. No. 018 1788). "For construction/completion of shed and purchasing of fodder for cows."	500000	SDM SONEPAT
38	U.O.No.43 /AM dt. 26.07.2018	Sarpanch, Gram Panchayat, Bhatera, Distt. Jhajjar. "For construction of community hall for whole community near mandir."	1100000	SDM jhajjar
39	U.O.No.44 /AM dt. 26.07.2018	Deen Bandhu Sir Chotu Ram Mission, Kheri Jatt Distt. Jhajjar (Regd. No. 68464/98). "For promotion of cultural activities."	250000	SDM BADLI
40	U.O.No.45/AM dt. 26.07.2018	Arya Samaj Mandir Trust Kheri Sultan Distt. 2,50 Jhajjar (Regd. No. 40). "For repairing of building."	250000	SDM jhajjar
41	U.O.No.47/AM dt. 26.07.2018	Dada Satansar mandir avam Gram Vikas Samiti 7,50. 2018 Jahangirpur (Regd. No. 000434), Distt. Jhajjar. "For construction/completion of Hall for whole community near Dada Satansar mandir."	1750000	SDM BADLI
42	U.O.No.48 /AM dt. 26.07.2018	Sarpanch, Gram Panchayat, Devarkhana, Distt. Jhajjar. "For promoting of sports and cultural activities."	100000	SDM BADLI
43	U.O.No.49 /AM dt. 26.07.2018	Shri Shyam Mandir Samiti Devarkhana, 11,00 Distt.Jhajjar (Regd. No. "For construction/completion of Hall for whole community	1100000	SDM BADLI
44	U.O.No.50 /AM dt. 26.07.2018	Satnarain S/o Sh. Rampat, Vill. Gubana Distt. Jhajjar." For repairing of house being very poor financial position."	100000	SDM BADLI

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
45	U.O.No.51 /AM dt. 26.07.2018	Deputy Commissioner, Jhajjar. "To assist Jaikaran B S/o Sh. Parbhu, Vill. Zardakpur Distt. Jhajjar, @ 2 Lakh due to accidental death of his son being poor and Ishita D/o Late Sh. Sunil, Vill. Zardakpur, @ 1 Lakh due to accidental death of her Father and mother being poor."	300000	SDM BADLI
46	U.O.No.40 /AM dt. 26.07.2018	RCM School, Jind Road, Rohtak. (Regd. No. 16613), Distt. Rohtak. "For construction/ completion of rooms.	500000	SDM ROHTAK
47	U.O.No.41/AM dt. 26.07.2018	Suresh Vyayamshala Trust, Rohtak (Regd. No. 11264) new janta colony near new Anaj Mandi rohtak for promotion of sports activities and construction of shed.	1100000	SDM ROHTAK
48	U.O.No.39 /AM dt. 26.07.2018	Shri Durga Mandir Charitable Trust. Tigrana Distt. Bhiwani. (Regd. No. 12734). "For construction/completion of building and to promote sports and cultural activities."	1100000	SDM BHIWANI
49	U.O.No.42/AM dt. 26.07.2018	Physically Challenged Cricket Association of India, Faridabad (Regd. No. 17257). Distt. Faridabad. "For organize Cricket tournaments of physically challenged players and to promote sports activities."	500000	SDM BHIWANI
50	U.O.No.46/AM dt. 26.07.2018	Chandigarh Amateur Circle Kabaddi Federation of India (Regd. No. 1071) Chandigarh. "For organization of National Level Circle Kabbadi match and to promote Sports Activities."	500000	SDM PANCHKULA
51	U.O.No.58/AM dt. 23.08.2018	Sarpanch.Gram Panchayat Silani Kesho, Distt. Jhajjar. "For const. of Hall for whole community near Baba Thali wala Mandir."	500000	SDM jhajjar
52	U.O.No.59/AM dt. 23.08.2018	Baba Garib Dass Girls Akhada (Regd. No.00411/2017) Silani, Distt. Jhajjar "For construction of Hall."	1200000	SDM jhajjar
53	U.O.No.60/AM dt. 23.08.2018	Sh.Sajjan Singh urf Lilu Vayamshala (Regd. No. 1497). V.P.O.Ladpur, Distt Jhajjar. "For const. of Hall."	1100000	SDM jhajjar
54	U.O.No.61/AM dt. 23.08.2018	Vishvakarma Jangir Sewa Samiti. Machhroli. Distt. Jhajjar (Regd. No.154/2016). "For completion of building,"	1100000	SDM jhajjar
55	U.O.No.62/AM dt. 23.08.2018	Punjabi Sabha Sewa Samiti (Jhang Sabha) (Regd. No.469) Punjabi Dharamshala. "For const./ completion of hall.	1100000	SDM jhajjar
56	U.O.No.63/AM dt. 23.08.2018	Friends Yuva Club Subana, Distt. Jhajjar (Regd No.474/2018). "To promote sports and cultural activities, distribution of books. dresses. stationary and sewing machines in poor children."	1000000	SDM jhajjar
57	U.O.No.64/AM dt. 23.08.2018	Dada Bhaiya Akhara Samiti, Kasni. Distt. Jhajjar dt. 23.08.2018 (Regd. No. 177/2016). "For completion of hall."	500000	SDM jhajjar
58	U.O.No.65/AM dt. 23.08.2018	Jaibhagwan S/oSh.Chander Singh. Ro Kheri Sultan. Dist. Jhajjar. "For repairing of house being poor Financial position.	50000	SDM jhajjar
59	U.O.No.66/AM dt. 23.08.2018	Omparkash S/o Sh.Mehar Sing. v.P.O.Dhakla, Distt. Jhajjar. "For repairing of house being poor financial position."	100000	SDM jhajjar
60	U.O.No.67/AM dt. 23.08.2018	Suresh Chand S/o Sh. Rampat, V.P.O. Raiya. Distt. Jhajjar. "For repairing of house being poor financial position."	100000	SDM jhajjar

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
61	U.O.No.68/AM dt. 23.08.2018	Youth Sports Club Mundakhera Distt. Jhajjar (Regd. No.03220/17). "To promote sports and cultural activities and purchase of sports item."	121000	SDM BADLI
62	U.O.No.69/AM dt. 23.08.2018	Jeev Daya Social Welfare Society Kaloi, Distt. Jhajjar (Regd. No. 369/2017) "For construction/completion of building."	500000	SDM BADLI
63	U.O.No.70/AM dt. 23.08.2018	Dalip S/oSh.Partap SinghV.P.O. Badli, Distt. Jhajjar. "For repairing of house being poor financial position."	111000	SDM BADLI
64	U.O.No.71/AM dt. 23.08.2018	Jai Narain S/oSh. Dhani Ram. V.P.O. Ladpur. Distt. Jhajjar. "For repairing of house being poor financial position."	100000	SDM BADLI
65	U.O.No.72/AM dt. 23.08.2018	Ashok Kumar S/o Sh. Kavar Singh, V.P.O. Mundakhera. Distt. Jhajjar. "For treatment of leg being very poor financial position."	100000	SDM BADLI
66	U.O.No.73/AM dt. 23.08.2018	Badli Football Association Badli. Jhajjar (Regd.No.00134/2015) "For organization of State Level Football and kabbadi match."	1100000	SDM BADLI
67	U.O.No.74/AM dt. 23.08.2018	Jhajjar Powerlifting Association (Regd. No.7908/2018) "To promote sports and cultural activities and purchase of sports item."	300000	SDM bahadurgar h
68	U.O.No.75/AM dt. 23.08.2018	Ramphat Youth Development Club Dhaur (Regd. No.3/0169310) Distt. Jhajjar. "For construction/completion of shed."	250000	sdm beri
69	U.O.No.52/AM dt. 23.08.2018	Maharaja Agarsen Education Society, Kali Mata Road. Rewari (Regd. No.00005). "For installing of Solar Plant in Maharaja Agarsen Public School."	500000	SDM REWARI
70	U.O.No.53/AM dt. 23.08.2018	Dinesh Kumar S/o Sh. Mahender Kumar, Tohana Road. Tibba Colony, Ratia Distt. Fatehabad. "For repairing of house being poor financial position."	50000	SDM FATEHABA D
71	U.O.No.54/AM dt. 23.08.2018	Paramsidh Sankat Mochan Dharmarth Trust (Regd. No.13668). "For construction/ completion of community centre."	500000	SDM ROHTAK
72	U.O.No.55/AM dt. 23.08.2018	RCM High School, Jind Road. Rohtak (Regd. No.16613). "For construction/completion of rooms."	500000	SDM ROHTAK
73	U.O.No.56/AM dt. 23.08.2018	hree Shyam Kirtan Mandal Trust (Regd. No. 5682/2017). Charkhi Darwaja, Hira Chowk, Ch. Dadri. "For construction of Hall."	111000	SDM Ch. Dadri
74	U.O.No.57/AM dt. 23.08.2018	Dharambir S/o Late Sh. Mai Lal, V.P.O. Rawaldhi, Distt. Ch. Dadri. "For treatment of blunt trauma abdomen & perinenal injury."	100000	SDM Ch. Dadri
75	U.O.No.76/AM dt. 04.09.2018	AM Ashok Kumar So Sh. Chanderbhan, R/o Jahadpur Distt Jhajjar "Tor repairing of house being very poor financial position	100000	SDM jhajjar
76	U.O.No.77/AM dt. 04.09.2018	Smt. Kanta Wo Late Sh Krishan Kumar. VP.O. 18 Dhakla, Distt. Jhajjar. "For repairing of house being very poor financial position."	75000	SDM jhajjar
77	U.O.No.78/AM dt. 04.09.2018	Sarpanch. Gram Panchayat Subana. Distt Jhajjar. "For const./renovation of hall near Baba Salig RAM mandir	100000	SDM jhajjar
78	U.O.No.80/AM dt. 04.09.2018	Maharaja Daksh Parjapati Dharamshala Sewa Samiti (Regd. No.00486). Jhajjar. "For construction of building."	500000	SDM jhajjar
79	U.O.No.81/AM dt. 04.09.2018	Ravinder S/o Sh. Ram Niwas. V.P.O. Mandothi. Distt. Jhajjar. "For repairing of house being very poor financial position." ☐	1000000	SDM bahadurgar h

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
80	U.O.No.82/AM dt. 04.09.2018	Krishan S/o Sh. Subh Ram. V.P.O. Maten, Distt. 18 Jhajjar. "For repairing of house being very poor financial position."	180000	SDM bahadurgarh
81	U.O.No.83/AM dt. 04.09.2018	Sarpanch, Gram Panchayat Ladpur, Distt. Jhajjar. 8 "For const/completion of hall near shiv mandir."	500000	SDM BADLI
82	U.O.No.79/AM dt. 04.09.2018	Haryana Sanskritik Sangthan. Rohtak (Regd. 8 No. 109). "To promote cultural activities."	300000	SDM ROHTAK
83	U.O.No.84/AM dt. 04.09.2018	Deputy Commissioner. Rohtak "To assist 8 Rajbala Wo Late Sh. Devender Singh. Vill. Bohar, Distt. Rohtak. @ 2 lakh due to power current death of her husband Late Sh. Devender Singh, being poor financial position."	200000	SDM ROHTAK
84	U.O.No.85/AM dt. 04.09.2018	M Deputy Commissioner. Jind. "For refreshment & prize distribution to the participants of cultural programme on the eve of Independence Day.	211000	SDM JIND
85	U.O.No.86/AM dt. 04.09.2018	The Prem Nagar Development Society (Regd. 3 No.00045). Gali No.3. Charkhi Dadri. "For completion of building of Prem Nagar Dharamshala,"	500000	SDM Ch. Dadri
86	U.O.No.87/AM dt. 07.09.2018	Sarpanch, Gram Panchayat Boria Distt. Jhajjar. 7 "For construction of community hall for whole community near Shiv Mandir."	751000	SDM jhajjar
87	U.O.No.88/AM dt. 11.09.2018	Smt. Geeta W/o Late Sh. Suresh Kumar, Vill. 1, Bochariya, Teh. Narnaul, Distt. Mahendergarh. "For repairing of house being very poor financial position."	100000	sdm narnaul
88	U.O.No.89/AM dt. 11.09.2018	Deputy Commissioner Ch. Dadri. "For purchasing of fodder for cows in Nandishala."	100000	sdm dadri
89	U.O.No.90/AM dt. 11.10.2018	Chhatar Singh S/o Sh. Harlal, V.P.O. Jamalpur, Tehsil Salhawas, Distt. Jhajjar. "For repair of house being poor	100000	SDM jhajjar
90	U.O.No.92/AM dt. 05.10.2018	Sarpanch, Gram Panchayat Silani Kesho Distt. Jhajjar. "For purchasing of Zym Machine."	250000	SDM jhajjar
91	U.O.No.93/AM dt. 05.10.2018	M Sarpanch, Gram Panchayat Silani Zalim Distt. Jhajjar. "For purchasing of Zym Machine."	250000	SDM jhajjar
92	U.O.No.96/AM dt. 05.10.2018	M Sh. Roshan Lal S/o Sh. Ram Ji Lal, H. No. 128, Ward No. 5, Jhajjar. "For repair of house being very poor financial position."	100000	SDM jhajjar
93	U.O.No.97/AM dt. 05.10.2018	M Sunita W/o Late Sh. Harish Sharma, Mandir wali Gali, Opp. Hospital, Beri, District Jhajjar. "For repair of house being very poor financial position."	100000	sdm beri
94	U.O.No.94/AM dt. 11.10.2018	Bar Association Meham, Court Complex Meham Distt. Rohtak. "For construction of Litigant Hall, purchasing of books and furniture."	500000	SDM MEHAM
95	U.O.No.95/AM dt. 05.10.2018	Ambedkar Hitkari Sangthan (Regd. No. 836) Hisar Road Meham Distt. Rohtak "For construction /completion of building	200000	SDM MEHAM
96	U.O.No.91/AM dt. 05.10.2018	The Photo Journalist Welfare Association Chandigarh (Regd. No. 5331/16). "For welfare of photo journalist and promotion of cultural activities."	200000	SDM PANCHKULA
97	U.O.No.98/AM dt. 26.10.2018	Jagat So Sh. Munshi Ram. Vill. Kulana, PO Kahari Distt Jhajjar "For repair of house being very poor financial postion."	100000	SDM jhajjar

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
98	U.O.No.99/AM dt. 26.10.2018	Chander Kanta Verma S/o Late Sh. Omparkash, VPO Dujana. Distt. Jhajjar. "For repair of house being very poor financial postion."	50000	sdm beri
99	U.O.No.101/AM dt. 26.10.2018	District Sports Council, Jhajjar. "For purchase of sports items (1029 platers) for the development of sports	850000	SDM jhajjar
100	U.O.No.102/AM dt. 13.11.2018	Rampal S/o Sh. Ved Parkash, Vill Machhrauli, Distt. Jhajjar. "For repairing of house being very poor financial postion"	100000	SDM jhajjar
101	U.O.No.103/AM dt. 13.11.2018	Smt. Kalawat Wo Late Sh. Ramphal. Vill Machhrauli, Distt. Jhajjar. "For repair of house being very poor financial postion."	50000	SDM jhajjar
102	U.O.No.104/AM dt. 27.11.2018	Renu Wo Late Sh. Vijay Kumar, V.P.O. Tigrana Distt. Bhiwani. "For repairing of house being very poor financial position"	200000	SDM BHIWANI
103	U.O.No.105/A M dt.30.11.2018	Nirmala W/o Sh. Ashok Kumar, V.P.O. Dhakla Distt. Jhajjar. "For treatment of cancer being poor financial position."	100000	SDM jhajjar
104	U.O.No.106/A M dt.30.11.2018	Sarpanch, Gram Panchayat, Dadanpur Distt. Jhajjar. "For construction of community centre for whole community near Shiv Hanuman Mandir (near Pond)."	751000	SDM jhajjar
105	U.O.No.107/A M dt.30.11.2018	Haryana Jan Kalyan Samiti Jhajjar (Regd. No. 764). 3.3 "For promotion of sports and cultural activities."	3320000	SDM jhajjar
106	U.O.No.108/A M dt.30.11.2018	Baba Peer Akhara Avam Yoga Kendar Silana Distt. 3.00 Jhajjar (Regd. No. 185/2016). "To promote sports activity and purchase of sports item."	300000	SDM jhajjar
107	U.O.No.109/A M dt.30.11.2018	Sunil Kumar S/o Sh. Rajbir Singh, V. P.O. Silana Distt. Jhajjar. "For treatment of both hand being very	50000	SDM jhajjar
108	U.O.No.110/A M dt.30.11.2018	Satish Kumar S/o Sh. Dalip Singh, V.P.O. Dahkora Distt. Jhajjar. "For treatment of heart being very poor financial position	100000	SDM bahadurgar h
109	U.O.No.112/A M dt.30.11.2018	Principal, M.D. Sr. Sec. School Bupania Distt. Jhajjar. "For promotion of cultural activities.	100000	SDM BADLI
110	U.O.No.113/A M dt.30.11.2018	Suresh Kumar Kabaddi Club Kablana (Regd. No. 467) Distt. Jhajjar. "For purchasing of mat for Kabaddi.	200000	SDM jhajjar
111	U.O.No.114/A M dt.30.11.2018	Baba Mohan Dass Society Badli Distt. Jhajjar (Regd. No. 444/2018). "For construction/ completion of community hall near baba Mohan dass mandir for whole community."	500000	SDM BADLI
112	U.O.No.115/A M dt.30.11.2018	Chaudhary Sir Chhotu Ram Committee Kheri Jat Distt. Jhajjar (Regd. No. 514). "For promotion of sports activities,	100000	SDM BADLI
113	U.O.No.116/A M dt.30.11.2018	Sarpanch Gram Panchayat Sahapur Distt. Jhajjar. "For promotion of sports and cultural activities."	200000	SDM BADLI
114	U.O.No.117/A M dt.30.11.2018	Saheed Bhagat Singh Gramin Vikas Jahangirpur Distt. Jhajjar, (Regd. No. 753). "For promotion of cultural activities and distribution of clothes, Dresses in poor families."	215000	SDM BADLI
115	U.O.No.125/A M dt.30.11.2018	District Sports & Youth Welfare Officer, Jhajjar. "For 12,00,000 purchase of 3 Kabaddi Mats (For Vill. Machhrauli, Ahri & Gochhi) & One Wrestling Mat for village Dighal to promote sports activities."	1200000	SDM jhajjar

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
116	U.O.No.126/A M dt.30.11.2018	Smt. Sheela S/o Sh. Nafe Singh Hooda, H. No 17/464, Bank Colony, Opp. AXIS Bank, Rohtak Road, Bahadurgarh District Jhajjar. "For repair of house being very poor financial position."	200000	SDM bahadurgarh
117	U.O.No.127/A M dt.30.11.2018	Sant Ravidas Jan Kalyan Samiti Vill. Badli, District Jhajjar(Regd. No.0301) onstruction/completion building."	500000	SDM jhajjar
118	U.O.No.120/A M dt.30.11.2018	Sarpanch, Gram Panchayat Assandh Distt. Jhajjar. 5,00,00 "For construction/completion of community hall near shiv mandir for whole communit	500000	SDM bahadurgarh
119	U.O.No.121/A M dt.30.11.2018	Chander Bhan Akhara Samiti Mandothi Distt. Jhajjar (Regd. No. 464). "For construction of shed/hall."	251000	SDM bahadurgarh
120	U.O.No.122/A M dt.30.11.2018	Balaji Vikas Samiti Soldha, Balaji Mandir Badli Road, main Bus Stand, V.P.O. Soldha Distt. Jhajjar (Regd. No. 015). "For construction /completion of Balaji Dharamshala."	500000	SDM bahadurgarh
121	U.O.No.111/A M dt.30.11.2018	Dada Bhaiyan Akhada Avm Vyamshala, V.P.O. Dhani Phogat Distt. Charkhi Dadri. "For purchase of Sports item for the development of sports activities."	250000	SDM Ch. Dadri
122	U.O.No.118/A M dt.30.11.2018	Saheed Sardar Bhagat Singh Yuva Club & Seva Samiti, Brahmanwas, Basantpur Distt. Rohtak. "For distribution of dresses & stationary and promotion of sports & cultural activities."	551000	SDM ROHTAK
123	U.O.No.119/A M dt.30.11.2018	Maharaj Jamnadas Dhamarath Trust Bhalot Distt. Rohtak (Regd. No. 1410). "For completion of community centre."	600000	SDM ROHTAK
124	U.O.No.124/A M dt.10.12.2018	mt. Sonia W/o Late Sh. Sushil Rathee S/o Dalbir Singh, Janakpuri Colony, Kaithal. "To compensate family due to accidental death from electric current of her husband."	100000	sdm kaithal
125	U.O.No.123/A M dt.10.12.2018	Smt. Monika W/o Late Sh. Narender S/o Balwan Singh Village Deban District Kaithal. "To compensate family due to accidental death from electric current of her husband."	100000	sdm kaithal
126	U.O.No.128/A M dt.21.12.2018	Smt. Parmila Devi W/o Ishwar Singh S/o Sudhir Singh, Near Pawan General Store, Shivaji Marg, Vidya Nagar, Bhiwani. "To compensate the family due to Murder of her husband who was security guard in SBI"	200000	SDM BHIWANI
127	U.O.No.129/A M dt.21.12.2018	Shri Ram Bhagat Hanuman Mandir Sewa Samiti, VPO Bindhorli, Sonapat. (Regd. No. 0455). "For construction of hall Baba Garib Dass, Village Gahri Bindhorli."	500000	SDM SONEPAT
128	U.O.No.131/A M dt.21.12.2018	Haryana Sports Council of Deaf H. No. 1097, Sector 38 Gurugram(Regd No.269). "For promotion of sports activities.	100000	SDM GURUGRAM
129	U.O.No.130/A M dt.21.12.2018	Joshi Foundation (Regd. No. 4722/2017), H. No. 3276, Sector-15 D, Chandigarh. "For the organizing of Blood Donation Camp & Distribution of medicine amongst the poor people."	500000	SDO (C) PANCHKULA

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
130	U.O.No.133/A M dt.3.01.2019	Deputy Commissioner, Jhajjar. "To assist (1) Dheeraj S/oSh. Chanderbhan (2) Ramesh S/o Sh. Om Parkash (3) Jaikaran S/oSh. Hardayal (4)Devender Kumar (5) Vikas S/o Sh. Satbir (6)Rohtash S/o Hoshiar (7) Jaivir S/o Sh. Satpal (8) Kazal D/o Sh. Satpal, all resident of village Kirlodh Distt. Jhajjar @ Rs.2 lac each due to accidental death of his/her family member in road accident, for poor financial position."	1600000	SDM jhajjar
131	U.O.No.134/A M dt.3.01.2019	Deputy Commissioner, Jhajjar. "To compensate the (1) Omparkash S/o Sh. Kali Ram (2) Jaiparkash S/o Sh. Charandas, resident of village Chapar, Distt. Jhajjar, @ Rs.2 lac each due to accidental death of her son being poor financial position."	400000	SDM jhajjar
132	U.O.No.136/A M dt.3.01.2019	hukhwanti W/o Late Sh. Rashider Singh, V.P.O. Dhakla Distt. Jhajjar. "For repairing of house being very poor financial position."	50000	SDM jhajjar
133	U.O.No.137/A M dt.3.01.2019	Executive Engineer Panchayati Raj, Jhajjar. "For const. of Samarak in the memory of victoriya cross martyr Badlu Ram."	1500000	SDM jhajjar
134	U.O.No.138/A M dt.3.01.2019	Sarpanch Gram Panchayat Gijarod, Distt. Jhajjar. "For construction/completion Prithiv Singh." of saheed samarak of martyr prithvi singh	200000	SDM jhajjar
135	U.O.No.139/A M dt.3.01.2019	Deputy Commissioner, Jhajjar. To assist the Savita resident of village Bupania Distt. Jhajjar due to death of her husband being poor financial position."	200000	SDM BADLI
136	U.O.No.140/A M dt.3.01.2019	Bahadurgarh Patarkar Sangh, Bahadurgarh (Regd. No.599/2018). "To purchase of furniture LED/ Camera and other journalism related item for media centre and to promote cultural activities."	1144000	SDM bahadurgarh
137	U.O.No.141/A M dt.3.01.2019	Smt. Krishana W/o Sh. Randhir Singh, Radha Swami Colony Near Bus Stand, Jhajjar. "For repairing of house being poor financial position."	200000	SDM jhajjar
138	U.O.No.143/A M dt.3.01.2019	Swami Nitinand Seva Sangh, Majra (Dubaldhan) Distt. Jhajjar (Regd. No.1132). "For promotion of cultural activities."	250000	sdm beri
139	U.O.No.144/A M dt.3.01.2019	Smt. Tagajo Devi W/o Martyr Sh. Balwan Singh, V.P.O. Kheri Jatt, Distt. Jhajjar. "For reparing of samarak of martyr Balwan Singh."	100000	SDM BADLI
140	U.O.No.145/A M dt.3.01.2019	Suman W/o Sh. Sudama V.P.O. Mundakhera Distt. Jhajjar. "For treatment of cancer of his son being very poor financial position."	150000	SDM BADLI
141	U.O.No.146/A M dt.3.01.2019	Randhir Singh S/o Sh. Jagmal Singh, V.P.O. Ladpur, Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM BADLI
142	U.O.No.132/A M dt.3.01.2019	A Smt. Hajra W/o Sh. Nafe Singh, V.P.O. Kadma Distt. dt. Ch.Dadri. "For repairing of house being very poor financial position."	50000	sdm badra
143	U.O.No.135/A M dt.3.01.2019	Sumit s/o Sh. Narender Kumar, Ram Dass Nagar, Ward dt. No.5, Ch. Dadri. "For higher education being poor financial position."	50000	SDM Ch. Dadri
144	U.O.No.147/A M dt.14.01.2019	Pooja D/o Sh. Jaipal, V.P.O. Deverkhana Distt. Jhajjar. "For the repairing of house being poor financial position."	100000	SDM BADLI

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
145	U.O.No.151/A M dt.14.01.2019	Dada Devan Vikas Samiti, Bupania Distt. Jhajjar. (Regd No. 438). "For construction/completion of building."	500000	SDM BADLI
146	U.O.No.152/A M dt.14.01.2019	Saheed Jagriti Yuva Club, Ladpur (Regd. No. 461) Distt. Jhajjar. "To promote sports and cultural activities distribution of books, dresses, stationary and sewing machines in poor children.	1100000	SDM BADLI
147	U.O.No.153/A M dt.14.01.2019	Deputy Commissioner Jhajjar. "To assist the Anil S/o Sh. Reghubir Singh, V.P.O. Kilo Distt. Jhajjar for treatment due to road accident, being poor financial position."	100000	SDM BADLI
148	U.O.No.148/A M dt.14.01.2019	Deputy Commissioner Jhajjar. "To assist Rohtash S/o Sh. Kundan, V.P.O. Dadanpur Distt. Jhajjar for treatment due to road accident, being poor financial position."	50000	SDM jhajjar
149	U.O.No.149/A M dt.14.01.2019	Baba Balak Das Mandir Committee V.P.O. Silani (Jalim) Distt. Jhajjar. (Regd No. 322). "For construction/completion building.	500000	SDM jhajjar
150	U.O.No.150/A M dt.14.01.2019	ant Ram S/o Sh. Karan Singh, V.P.O. Dhakla Distt. Jhajjar. "For repairing of house being poor financial position."	50000	SDM jhajjar
151	U.O.No.154/A M dt.14.01.2019	Deputy Commissioner, Jhajjar. "To assist 1. Mange 6,00 Ram S/o Sh. Hardayal, 2. Puspa W/o Sh. Ramesh, 3. Dinesh S/o Sh. Inderaj, 4. Manju W/o Sh. Sudesh, 5. Rajbala W/o Sh. Rajesh, @ One lac each and 1. Udey Singh S/o Sh. Chakriya 2.	600000	SDM jhajjar
152	U.O.No.155/A M dt.14.01.2019	Deputy Commissioner, Jhajjar. "To assist 1. Smt. Renu W/o Late Sh. Parveen Kumar, 2. Kamal Singh S/o Sh. Tara Chand, all resident of village Jahangirpur Distt. Jhajjar @ 2 lac each due to accidental death of his/her family member in road accident, for poor financial position.	400000	SDM jhajjar
153	U.O.No.156/A M dt.21.01.2019	Sanjeev S/o Late Sh. Raj Singh urf Raju V.P.O. Kot 1,00 Distt. Jhajjar. "For the repairing/completion of house being very poor financial position."	100000	sdm badli
154	U.O.No.157/A M dt.21.01.2019	Deputy Commissioner Jhajjar. "To assist the Joginder S/o Sh. Sukhbir Singh, V.P.O. Badli Distt. Jhajjar, due to accidental death of his son being poor financial position	200000	sdm badli
155	U.O.No.159/A M dt.21.01.2019	Sarpanch Gram Panchayat M. P. Majra Distt. Jhajjar For the promotion of cultural activites."	50000	sdm badli
156	U.O.No.160/A M dt.21.01.2019	Balwan Akhara Sewa Samiti, Village Munimpur Distt. Jhajjar. (Regd. No. 215/16). construction/completion of hall."	500000	sdm badli
157	U.O.No.158/A M dt.21.01.2019	Gram Vikas Samiti Dhakla Distt. Jhajjar. (Pana Athmana) (Regd No. 503). "For the repairing of chaupal and other cultural activities."	100000	SDM jhajjar
158	U.O.No.161/A M dt.21.01.2019	mt. Ramrati W/o Late Sh. Jagat Singh, Village Badli, Teshil Badli, Distt. Jhajjar. "For repair of house being a very poor financial position."	100000	SDM BADLI
159	U.O.No.162/A M dt.23.01.2019	Amar Saheed Rao Tula Ram Yadav Sabha Jhajjar (Regd No. 2260). "For the construction/completion of building."	1100000	SDM jhajjar

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
160	U.O.No.163/A M dt.23.01.2019	Principal, Govt. Girls Sr. Sec. School, Dulehra District Jhajjar. "For the promotion of cultural activities.	11000	SDM bahadurgarh
161	U.O.No.164/A M dt.24.01.2019	B.R. Ambedkar Yuva Shakti Sewa Samiti, V.P.O. Suhra Distt. Jhajjar. (Regd. No. 504). "For purchasing 9 of books for library."	100000	SDM BADLI
162	U.O.No.165/A M dt.01.02.2019	RDM Sr. Sec. School Dadri Toe Distt. Jhajjar, 15,0 (Affiliation No. 7485). "For promotion of cultural activities.	15000	SDM BADLI
163	U.O.No.166/A M dt.01.02.2019	Pawan Shastri Kusti Vyayamshala Samiti, Kacha Babra Road near dharm Palace Jhajjar. (Regd. No. 260). "For construction/completion of hall."	500000	SDM jhajjar
164	U.O.No.168/A M dt.11.02.2019	Holy Faith Public School Bupania Distt. Jhajjar (Affiliation 7479). "For promotion of cultural activities."	15000	SDM BADLI
165	U.O.No.169/A M dt.11.02.2019	Smt. Omwati W/o Sh. Dharampal, V.P.O. Ladpur Distt. Jhajjar. "For construction/repairing of house being poor financial position."	100000	SDM BADLI
166	U.O.No.170/A M dt.11.02.2019	Jai Shree Hanuman Sewa Samiti, Dadri Toe Distt. Jhajjar (Regd. No. 00595). "For repairing of building."	100000	SDM BADLI
167	U.O.No.171/A M dt.11.02.2019	Naresh Kumar S/o Sh. Rishi Ram, V.P.O. Majri Distt. Jhajjar. "For construction/repairing of house being poor financial position."	31000	SDM BADLI
168	U.O.No.172/A M dt.11.02.2019	New Royal Sr. Sec. School Jahangirpur Distt. Jhajjar (Affiliation 7335). "For promotion of cultural activities."	15000	SDM BADLI
169	U.O.No.173/A M dt.11.02.2019	Mata Saraswati High School Badsa Distt. Jhajjar (Affilication G-4-2013-116-121). "For promotion of cultural activities."	15000	SDM BADLI
170	U.O.No.174/A M dt.11.02.2019	LR Green Field High School Gubhana Distt. Jhajjar (Affilication No. 531575). "For promotion of cultural activities."	15000	SDM BADLI
171	U.O.No.175/A M dt.11.02.2019	Moonlight High School Silana Distt. Jhajjar (Affilication 7498). "For promotion of cultural Sukan Singh High School Kahari Distt. Jhajjar (Affilication 1493). "For promotion of cultural activities."	15000	SDM jhajjar
172	U.O.No.176/A M dt.11.02.2019	Sukan Singh High School Kahari Distt. Jhajjar (Affilication 1493). "For pr motion of cultural activities."	15000	SDM jhajjar
173	U.O.No.177/A M dt.11.02.2019	Hindu High School Soldha Distt. Jhajjar (Affilication 7547). "For promotion of cultural	15000	SDM jhajjar
174	U.O.No.178/A M dt.11.02.2019	Smt. Prem W/o Sh. Rohtash Singh, V.P.O. Khanpur Khurd Distt. Jhajjar. "For repairing of martyr	100000	SDM jhajjar
175	U.O.No.179/A M dt.11.02.2019	Ishwar S/o Sh. Bhakhtwar, V.P.O. Dhakla Distt. Jhajjar. "For repairing of house being poor	31000	SDM jhajjar
176	U.O.No.180/A M dt.11.02.2019	Mahender Singh S/o Sh. Munshi Ram, V.P.O. Dhakla Distt. Jhajjar. "For repairing of house being	50000	SDM jhajjar
177	U.O.No.181/A M dt.11.02.2019	Parvinder S/o Sh. Satbir Singh, V.P.O. Dhakla Distt. Jhajjar. "For repairing of house being poor financial position."	50000	SDM jhajjar
178	U.O.No.182/A M dt.11.02.2019	Sarpanch Gram Panchayat Silani Kesho Distt. Jhajjar. "For promotion of sports and cultural activities."	250000	SDM jhajjar

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
179	U.O.No.183/A M dt.11.02.2019	Army High School, Dhakla Distt. Jhajjar. (Affiliation No. 1443). "For promotion of cultural activities."	15000	SDM jhajjar
180	U.O.No.184/A M dt.11.02.2019	Gain Jyoti Sr. Sec. School Kasni Distt. Jhajjar. (Affiliation No. 7423). "For promotion of cultural activities."	15000	SDM jhajjar
181	U.O.No.185/A M dt.11.02.2019	Dronacharya Sr. Sec. School Mubarikpur Distt. Jhajjar. (Affiliation No. 530945). "For promotion of cultural activities."	15000	SDM jhajjar
182	U.O.No.186/A M dt.11.02.2019	New Bloom Sr. Sec. School Patoda Distt. Jhajjar. (Affiliation No. 14/65). "For promotion of cultural activities."	15000	SDM jhajjar
183	U.O.No.190/A M dt.20.02.2019	ir Chhotu Ram Vayamshala Samiti, Kheri Jatt Distt. Jhajjar. (Regd. No. 2803). "For construction of wrestling 9 hall."	500000	SDM jhajjar
184	U.O.No.191/A M dt.20.02.2019	District & Youth Officer, Jhajjar. "For purchase of 01 Wrestling Mats (for Vill. Silana Akhara) & three Mat cover two for village Ladpur (Lilu akhara) and one mat cover for inderjeet akhara Vill. Suraha to promote sports activities."	585000	SDM jhajjar
185	U.O.No.192/A M dt.20.02.2019	Smt. Sunil Devi W/o Sh. Samsher, V.P.O. Mubarikpur Distt. Jhajjar. "For repairing of house being poor financial	50000	SDM jhajjar
186	U.O.No.193/A M dt.20.02.2019	Sh. Maha Singh S/o Late Sh. Surajbhan V.P.O. Rohad Distt. Jhajjar. "For repairing of house being poor financial position.	50000	SDM bahadurgar h
187	U.O.No.194/A M dt.20.02.2019	District Bar Association Jhajjar. "For construction of E- library and purchase of books and furniture and computers."	500000	SDM jhajjar
188	U.O.No.196/A M dt.20.02.2019	Smt. Babli W/o Sh. Virender Singh, V.P.O. Kulana Distt. Jhajjar. "For repairing of house being poor financial position."	100000	SDM jhajjar
189	U.O.No.187/A M dt.11.02.2019	MR Sr. sec. School Hasanpur Distt. Jhajjar. (Affiliation No. 530955). "For promotion of cultural activities."	65000	SDM jhajjar
190	U.O.No.167/A M dt.11.02.2019	Saheed Captain Deepak Sharma Memorial Charitable Trust, 925/28 Bharat Colony, Model Town Rohtak (Regd. No. 285-S), Distt. Rohtak. "For promotion of sports activities."	10000	SDM ROHTAK
191	U.O.No.195/A M dt.20.02.2019	Deputy Commissioner, Gurugram. "For announcement of prize at the occasion of Republic Day @ 11000 Yoga team, 11000 Road safety team. 11000 Model Sanskriti School dance team."	33000	SDM GURUGRA M
192	U.O.No.189/A M dt.20.02.2019	Smt. Suman W/o Sh. Ravi, V.P.O. Sui Distt. Bhiwani. "For repairing of house being poor financial position."	40000	SDM BAWANI KHERA
193	U.O.No.188/A M dt.20.02.2019	M/s Dharohar Heritage. SCO No. 240 Sector-10 Kurukshetra (Regd. No. 155751), Distt. Kurukshetra. "For promotion of cultural activities."	44000	sdm kkr
194	U.O.No.197/A M dt.25.02.2019	Mahabir Parsad Kaushik S/o Sh. Kishori Mohalla Misarwala Kachawala mandir ke Narnaul Distt. Mahendergarh. "For repairin house being poor financial position."	1000000	sdm narnaul
195	U.O.No.198/A M dt.25.02.2019	Deputy Commissioner, Sonapat. "To assist 1. Premlata W/o Late Sh. Vedparkash V.P.O.Sikenderpur Majra, Distt. Sonapat @2 lac due to accidental death of her husband in road accident for poor financial position.	20000	sdm Gohana

Sr. No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
196	U.O.No.199/A M dt.25.02.2019	Smt. Babli W/o Late Sh. Ompal, V.P.O. Mubirkpur Distt. Jhajjar. "For repairing of house being poor financial position."	50000	SDM jhajjar
197	U.O.No.200/A M dt.25.02.2019	A Smt. Sumitra Devi, V.P.O. Devarkhana Distt. Jhajjar. "For repairing of house being poor financial position."	50000	sdm badli
198	U.O.No.201/A M dt.01.03.2019	Smt. Kavita W/o Late Sh.Raj Kumar, V.P.O. Chapar, Distt. Jhajjar. "For repairing of house being poor financial	100000	SDM jhajjar
199				
200				
201				
202				
203				

Allocation of Discretionary Grants sanctioned by Sh.Manohar Lal, Hon’ble Chief Minister, Haryana, Chandigarh for the financial year 2019-20.				
1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.7/01/ 2019-1GA/ CMS/3059dt.25.06.2019	Shree Shyam Gaushala Turst (Regn. No.6112), Vill. Shobhapur, Tehsil Narnaul, Distt. Mahendergarh. “For construction of Cow Shed and purchase of fodder for cows.”	11,00,000/-	SDO (C), Narnaul.
2	U.O.No.7/01/ 2019-1GA/ CMS/3063dt.25.06.2019	Sri Guru Ravi Dass Sabha (Regn No. 00086), Sri Guru Ravidass Bhawan, Sector 15, Panchkula. “For construction of Building of Sabha.”	2,51,000/-	SDO (C), Panchkula.
3	U.O.No.7/ 2019-1GA/ CMS/3540dt.05.07.2019	Sh. Ashok Kumar Sharma S/o Sh. Radheshyam Sharma, H. No. 1037, Sector 7, Panchkula. “For financial assistance to Sh. Ashok Kumar Sharma for treatment of his father, Sh. Radheshyam Sharma, suffering from Paralysis, piles and other ailments, being poor.”	5,00,000/-	SDO (C), Panchkula.
4	U.O.No.7/ 2019-1GA/ CMS/3084dt.01.07.2019	Sh. Hari Kishan S/o Sh. Ram Sarup, Vill. Shyamtoo, P.O. Rattewali, Distt. Panchkula. “For financial assistance to Sh. Hari Kishan to compensate the loss due to death of his Goats & Sheep.”	1,00,000/-	SDO (C), Panchkula.
5	U.O.No.7/ 2019-1GA/ CMS/3088dt.01.07.2019	DAV Police Public School (Code 20217), New Police Lines, Hisar. “For construction of Smart Class Rooms.”	2,00,000/-	SDO (C), Hisar.
6	U.O.No.7/ 2019-1GA/ CMS/3096dt.01.07.2019	Smt. Rajbala W/o Late Sh. Ishwar Singh, Vill. Shahpur, Tehsil & Distt. Hisar. “For financial assistance to Smt. Rajbala to compensate the death of her Husband in firing at Manesar.”	2,00,000/-	SDO (C), Hisar.
7	U.O.No.7/ 2019-1GA/ CMS/3092dt.01.07.2019	Azad Yuva Manch (Regn. No. 02613), Mundhal Khurd, Tehsil & Distt. Bhiwani. “For organizing Cultural Activities and Sports Meet.”	1,00,000/-	SDO (C), Bhiwani.
8	U.O.No.7/ 2019-1GA/ CMS/3100dt.01.07.2019	Smt. Kamal Sharma W/o Late Prof. Virendra Sharma, Vill. Jagdish Pura, Distt. Kaithal. “For financial assistance to Smt. Kamal Sharma for repair of house, being poor.”	5,00,000/-	SDO (C), Kaithal.
9	U.O.No.7/ 2019-1GA/ CMS/3514dt.04.07.2019	President New Tagore Public School, Cheeka, Distt. Kaithal. “For construction of Library, Hall, Toilets, purchase of Computers & Sports Equipments for students.”	11,00,000/-	SDO (C), Cheeka.
10	U.O.No.7/ 2019-1GA/ CMS/3514dt.04.07.2019	Parbandh Samiti Shiksha Bharti Education Society (Regn. No. 115), Cheeka, Distt. Kaithal. “For construction of Library, Hall, Toilets, purchase of Computers & Sports Equipments for students.”	11,00,000/-	SDO (C), Cheeka.
11	U.O.No.7/ 2019-1GA/ CMS/3514dt.04.07.2019	Gramin Khel Club (Regn. No. KTL-1/227), Guhna, Distt. Kaithal. “For organizing diff. Tournaments, Sports Events, providing Gym Equipments for youth and Sports awareness camp.”	11,00,000/-	SDO (C), Kaithal.
12	U.O.No.7/ 2019-1GA/ CMS/3104dt.01.07.2019	Shamshan Sudhar Sabha (Regn. No. HRKNL201501420), Hansi Road, Karnal. “For purchase of Funeral Van (Shav Vahan) and Deep Fridge for free service to the society.”	15,00,000/-	SDO (C), Karnal.
13	U.O.No.7/ 2019-1GA/ CMS/3104dt.01.07.2019	Sarvjatiya Dharamshala Avm Hanuman Mandir (Regn. No. ROS-131), Jyoti Nagar, Kaithal Road, Karnal. “For construction of Sarvjatiya Dharamshala.”	10,00,000/-	SDO (C), Karnal.
14	U.O.No.7/ 2019-1GA/ CMS/3104dt.01.07.2019	Shri Jagat Guru Brahmanand Sewa Samiti (Regn. No. 06638), Nirmal Vihar, Karnal. “For construction of Community Hall.”	5,00,000/-	SDO (C), Karnal.
15	U.O.No.7/ 2019-1GA/ CMS/3104dt.01.07.2019	Sunar Sangh, Haryana (Regn. No. 7044), #326, Saini Colony, Model Town, Karnal. “For renovation of Dharmashala.”	5,00,000/-	SDO (C), Karnal.
16	U.O.No.7/ 2019-1GA/ CMS/3104dt.01.07.2019	Shri Radha Krishan Dharamshala Sabha (Regn. No. 07616), Shri Sanatan Dharm Mandir Sabha, Ram Nagar, Karnal. “For construction of Rooms in Dharmashala (Barat Ghar).”	5,00,000/-	SDO (C), Karnal.
17	U.O.No.7/ 2019-1GA/ CMS/3104dt.01.07.2019	Love Kush Sewa Dal (Regn. No. 2254), #996, Hansi Road, Brahma Nagar, Karnal. “For construction of Community Centre.”	5,00,000/-	SDO (C), Karnal.
18	U.O.No.7/ 2019-1GA/ CMS/3104dt.01.07.2019	Gram Panchayat Kachhwa, Tehsil & Distt. Karnal. “For construction & Repair of Harijan Dera Shankar Chaupal.”	5,00,000/-	SDO (C), Karnal.
19	U.O.No.7/ 2019-1GA/ CMS/3153dt.01.07.2019	Gram Panchayat Munak, Tehsil Assandh, Distt. Karnal. “For construction of Community Chaupal in Vill. Munak.”	5,00,000/-	SDO (C), Assandh.
20	U.O.No.7/ 2019-1GA/ CMS/3153dt.01.07.2019	Gram Panchayat Kutana, Tehsil Assandh, Distt. Karnal. “For construction of Kashyap Chaupal in Vill. Kutana.”	5,00,000/-	SDO (C), Assandh.
21	U.O.No.7/ 2019-1GA/ CMS/3531dt.04.07.2019	Sanatan Dharam Baal Mandir Sr. Sec. School, Ram Nagar, Karnal. “For Repair of School Building.”	11,00,000/-	SDO (C), Karnal.
22	U.O.No.7/ 2019-1GA/ CMS/3114dt.01.07.2019	Youth Blood Donation Society (Regd.), VPO Jhansa, Tehsil Pehowa, Distt. Kurukshetra. “For organizing Awareness and Blood Donation Camps.”	3,00,000/-	SDO (C), Pehowa.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
23	U.O.No.7/ 2019-1GA/ CMS/3521dt.04.07.2019	Jan Sewa Sansthan (Regd.) (Old age & Orphan Home), Bhiwani Road, Near Drain No. 8, Rohtak. "1. For free education to the poor students, 2. Purchase of Fodder for Lala Hukamchand Gaushala, 3. Purchase of medicines for Dispensary for free distribution to poor patients and 4. Organizing of monthly free Medical Camps for Eye operations."	21,00,000/-	SDO (C), Rohtak.
24	U.O.No.7/ 2019-1GA/ CMS/3525dt.04.07.2019	Gaurav Shiksha Sansthan Avam Dharmartha Trust (Regn. No. 59), Vill. Azam Nagar, P.O. Dharsu, Tehsil Narnaul, Distt. Mahendergarh. "For construction of Community Hall."	11,50,000/-	SDO (C), Narnaul.
25	U.O.No.7/ 2019-1GA/ CMS/3525dt.04.07.2019	Rao Sultan Singh Shiksha Samiti (Regn. No. 152), Balaicha, Distt. Mahendergarh. "For construction of Hall in School."	11,50,000/-	SDO (C), Mahendergarh.
26	U.O.No.7/ 2019-1GA/ CMS/3601dt.11.07.2019	Smt. Maya Rani W/o Late Sh. Rakesh Kumar, VPO Karoda, Tehsil & Distt. Jhajjar. "For financial Assistance to Smt. Maya Rani for construction of house, being poor widow."	2,00,000/-	SDO (C), Jhajjar.
27	U.O.No.7/ 2019-1GA/ CMS/3605dt.11.07.2019	Kapisthal Nandi Gaushala (Regn. No. 1508), Behind New Bus Stand, Near Bhaini Majra, Kaithal. "For Construction of Gaushala Building and Purchase of Fodder for Cows."	11,00,000/-	SDO (C), Kaithal.
28	U.O.No.7/ 2019-1GA/ CMS/3609dt.11.07.2019	Shri Guru Ravidass Samaj Kalyana Sabha (Regn. No. 582), G.T. Road, Samalkha, Distt. Panipat. "For Construction of Hostel Building."	11,00,000/-	SDO (C), Samalkha.
29	U.O.No.7/ 2019-1GA/ CMS/3640dt.12.07.2019	Sain Samaj Sewa Samiti (Regn. No. 00953), Rahat Niwas, Near Lal Kothi, Subhash Colony, Ballabgarh, Distt. Faridabad. "For construction of Hall."	4,00,000/-	SDO (C), Ballabgarh.
30	U.O.No.7/ 2019-1GA/ CMS/3640dt.12.07.2019	Sector-3, Cultural Association (Kali Bari) (Regn. No. 1426), #2348, Sector 3, HB Colony, Faridabad. "For Completion of Hall."	4,00,000/-	SDO (C), Faridabad.
31	U.O.No.7/ 2019-1GA/ CMS/3640dt.12.07.2019	Adarsh Samaj Sahayog Samiti (Regn. No. 00283), #909, Sector 9, Faridabad. "For organizing free Health Check- up Camps & free distribution of Medicines to poor patient."	4,00,000/-	SDO (C), Faridabad.
32	U.O.No.7/ 2019-1GA/ CMS/3640dt.12.07.2019	Kalpna Chawla (City Park) Bachao Sangarsh Samiti (Regn. No. 2341), #100, Bhagat Singh Colony, Near Liberty Showroom, Tigaon Road, Ballabgarh, Distt. Faridabad. "For purchase of Books and Furniture for Library."	4,00,000/-	SDO (C), Ballabgarh.
33	U.O.No.7/ 2019-1GA/ CMS/3640dt.12.07.2019	Zindagi (Regn. No. 27), B-1/54, Sector 11, DLF, Faridabad. "For organizing free Health Check up Camps & free distribution of Medicines to poor patient."	4,00,000/-	SDO (C), Faridabad.
34	U.O.No.7/ 2019-1GA/ CMS/3640dt.12.07.2019	Milan Shrishti (Regn. No. 051), SCO No. 26, IInd Floor, HUDA Market, Faridabad. "For construction of Hall."	8,00,000/-	SDO (C), Faridabad.
35	U.O.No.7/ 2019-1GA/ CMS/3640dt.12.07.2019	Sh. Chander Pal, H. No. 1, Gali No. 9, Adarsh Nagar, Ballabgarh, Distt. Faridabad. "For financial assistance to Sh. Chander Pal for Repair of House, being poor."	3,00,000/-	SDO (C), Ballabgarh.
36	U.O.No.7/ 2019-1GA/ CMS/3651dt.15.07.2019	S.D. Mahila Mahavidyalya, Hansi, Distt. Hisar. "For construction of Toilets & Bathrooms."	2,00,000/-	SDO (C), Hansi.
37	U.O.No.7/ 2019-1GA/ CMS/3651dt.15.07.2019	Umeed Foundation Turst (Regn. No. 4883), Near Mahadev Flex, Umra Gate, Hansi, Distt. Hisar. "For construction of Toilet & Bathroom."	50,000/-	SDO (C), Hansi.
38	U.O.No.7/ 2019-1GA/ CMS/3656dt.15.07.2019	Star Way Sr. Sec. School, VPO Khurdi, Distt. Yamunanagar. "For construction of Rooms and Veranda in the School."	9,00,000/-	SDO (C), Jagadhari.
39	U.O.No.7/ 2019-1GA/ CMS/3656dt.15.07.2019	Janta Adarsh Sen. Sec. School, VPO Alahar, Distt. Yamunanagar. "For construction of Hall and Veranda in the School."	9,00,000/-	SDO (C), Jagadhari.
40	U.O.No.7/ 2019-1GA/ CMS/3656dt.15.07.2019	Swami Vivekanand Sr. Sec. School, VPO Sandhay, Distt. Yamunanagar. "For construction of Rooms and Veranda in the School."	9,00,000/-	SDO (C), Bilaspur.
41	U.O.No.7/ 2019-1GA/ CMS/3663dt.15.07.2019	Ripusudan Singh Gita Vidya Mandir, Mathana Road, Babain, Distt. Kurukshetra. "For Construction of Rooms in School Building."	5,00,000/-	SDO (C), Thanesar.
42	U.O.No.7/ 2019-1GA/ CMS/3667dt.15.07.2019	Sant Kabir Mahasabha Jind (Regn. No. 01694), #1030/25, Gurudwara Colony, Rohtak Road, Jind. "For construction of Sant Kabir Hostel Building."	35,00,000/-	SDO (C), Jind.
43	U.O.No.7/ 2019-1GA/ CMS/3672dt.15.07.2019	Maharishi Dayanand Arsh Gurukul avm Gaushala (Regn. No. DR/Mwt/04), Vill. Maroda, Tehsil Nagina, Distt. Nuh. "For construction of Cow Shed and purchase of Fodder for Cows."	5,00,000/-	SDO (C), Firojpur Jhirka.
44	U.O.No.7/ 2019-1GA/ CMS/3672dt.15.07.2019	Mewat Kshetra Gaushala Samiti (Regn. No. 234 / 043), Jhir Road, Firojpur Jhirka, Distt. Nuh. "For purchase of Fodder for Cows."	11,00,000/-	SDO (C), Firojpur Jhirka.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
45	U.O.No.7/ 2019-1GA/ CMS/4218dt.25.07.2019	Mayo Institute of Medical Sciences, Faizabad Road, Gadiya, Barabanki-225001, Uttar Pradesh. "To pay the 4 th year fees of Mr. Hardik S/o Sh. Khushi Pal Parmar student of MBBS Course (Batch 2016-17) R/o Bhiwani(Haryana), being poor."	5,00,000/-	Under Secretary (CM Cell-II).
46	U.O.No.7/ 2019-1GA/ CMS/4095dt.23.07.2019	Aacharya Ramanand Bindu Sampardaya Mandir Thakur Dwara Dharmarth Trust (Regn. No. 2673/1), Village Tatiana, Gulha, Distt. Kaithal. "For Construction of Aacharya Ramanand International Vidyapeeth Building."	11,00,000/-	SDO (C), Guhla
47	U.O.No.7/ 2019-1GA/ CMS/4099dt.23.07.2019	Vaid Rattan Dev Jangra, H. No. 281, Sector-14, Hisar. "For financial Assistance to Vaid Rattan Dev Jangra for cancer treatment, being poor."	2,00,000/-	SDO (C), Hisar.
48	U.O.No.7/ 2019-1GA/ CMS/4103dt.23.07.2019	Shishu Kalyan High School, Vill. Nawada, P.O. Sikanderpur Badha, Distt.Gurugram. "For construction of Biology Lab in School."	10,00,000/-	SDO (C), Gurugram.
49	U.O.No.7/ 2019-1GA/ CMS/4103dt.23.07.2019	Smt. Rajbala W/o Late Sh. Rup Chand, #183, Inchhapuri, Gurugram. "For financial assistance to Smt. Rajbala for Construction of House, being poor widow."	5,00,000/-	SDO (C), Pataudi.
50	U.O.No.7/ 2019-1GA/ CMS/4167dt.24.07.2019	Gram Panchayat Baghanki, Block & Distt. Gurugram. "Rs.7.00 lakh each for construction of Street from House of Harkesh S/o Sh. Jagdish to House of Rakesh S/o Sh. Balaram and from PWD Road to House of Sube Singh S/o Sh. Bhoop Singh."	14,00,000/-	SDO (C), Gurugram.
51	U.O.No.7/ 2019-1GA/ CMS/4167dt.24.07.2019	Gram Panchayat Rithoj, Block Sohna, Distt. Gurugram. "For construction of Street from PWD Road to House of Sukhbir S/o Ratni."	10,00,000/-	SDO (C), South Gurugram.
52	U.O.No.7/ 2019-1GA/ CMS/4167dt.24.07.2019	Smt. Nirmala W/o Sh. Sharvan, Vill. Kherla, Tehsil Sohna, Distt. Gurugram. "For financial assistance to Smt. Nirmala for repair of House, being poor."	1,00,000/-	SDO (C), South Gurugram.
53	U.O.No.7/ 2019-1GA/ CMS/4167dt.24.07.2019	Smt. Rooman W/o Sh. Avan, Vill. Kherli Lala, Tehsil Sohna, Distt. Gurugram. "For financial assistance to Smt. Rooman for repair of House, being poor."	1,00,000/-	SDO (C), South Gurugram.
54	U.O.No.7/ 2019-1GA/ CMS/4109dt.23.07.2019	Swami Narayan Giri Shiksha Samiti, Vill. Khijuri, P.O. Dunderwas, Distt. Rewari. "For Construction of Boundary Wall and Seminar Hall."	11,00,000/-	SDO (C), Rewari
55	U.O.No.7/ 2019-1GA/ CMS/4222dt.25.07.2019	Smt. Anita Devi W/o Sh. Anand Parkash, VPO Kosli, Distt. Rewari. "Financial assistance to Smt. Anita Devi for repair of House, being poor."	50,000/-	SDO (C), Kosli.
56	U.O.No.7/ 2019-1GA/ CMS/4222dt.25.07.2019	Smt. Manisha W/o Sh. Harish Kumar, Vill. Baldhan Khurd, PO Baldhan Kalan, Distt. Rewari. "Financial assistance to Smt. Manisha for repair of House and purchase of Books / Stationary for his son, being poor."	50,000/-	SDO (C), Rewari.
57	U.O.No.7/ 2019-1GA/ CMS/4222dt.25.07.2019	Smt. Krishna W/o Sh. Prabhu Dayal, VPO Ushmapur, Distt. Rewari. "Financial assistance to Smt. Krishna for repair of House, being poor."	1,00,000/-	SDO (C), Kosli.
58	U.O.No.7/ 2019-1GA/ CMS/4222dt.25.07.2019	Smt. Narayani W/o Sh. Ramotar, VPO Dakhora, Distt. Rewari. "Financial assistance to Smt. Narayani Devi for repair of House, being poor."	1,00,000/-	SDO (C), Kosli.
59	U.O.No.7/ 2019-1GA/ CMS/4222dt.25.07.2019	Sh. Mahender Singh S/o Sh. Gheesa Ram, Vill. Maseet, PO Rampuri, Distt. Rewari. "Financial assistance to Sh. Mahender Singh for repair of House, being poor."	1,00,000/-	SDO (C), Rewari.
60	U.O.No.7/ 2019-1GA/ CMS/4222dt.25.07.2019	Smt. Sushila Devi W/o Sh. Jorawar, Vill. Kheri, PO Kanwali, Distt. Rewari. "Financial assistance to Smt. Sushila Devi for repair of House, being poor."	50,000/-	SDO (C), Kosli.
61	U.O.No.7/ 2019-1GA/ CMS/4222dt.25.07.2019	Smt. Kiran Devi W/o Sh. Jitender Kumar, Vill. Choki No. 1, PO Ashiyaki Gorawas, Distt. Rewari. "Financial assistance to Smt. Kiran Devi for her Cancer treatment, being poor."	1,00,000/-	SDO (C), Rewari.
62	U.O.No.7/ 2019-1GA/ CMS/4222dt.25.07.2019	Arya Samaj (Regd.), Vill. Mohdinpur, Distt. Rewari. "For promotion of Yoga and Sports Activities."	50,000/-	SDO (C), Rewari.
63	U.O.No.7/ 2019-1GA/ CMS/4222dt.25.07.2019	Sh. Nawalkishor S/o Sh. Chhabila, Shiv Colony, Rly. Station Kolsi, Distt. Rewari. "Financial assistance to Sh. Nawalkishor for repair of House, being poor."	50,000/-	SDO (C), Kosli.
64	U.O.No.7/ 2019-1GA/ CMS/4222dt.25.07.2019	Sh. Aflatoon S/o Sh. Bhoop Singh, VPO Meerpur, Distt. Rewari. "Financial assistance to Sh. Aflatoon for repair of House, being poor."	50,000/-	SDO (C), Rewari.
65	U.O.No.7/ 2019-1GA/ CMS/4222dt.25.07.2019	Sh. Rajender Verma S/o Sh. Mange Ram, VPO Bisoha, Distt. Rewari. "Financial assistance to Sh. Rajender Verma for repair of House, being poor."	50,000/-	SDO (C), Kosli.
66	U.O.No.7/ 2019-1GA/ CMS/4237dt.25.07.2019	Sh. Prem Parkash Yadav S/o Sh. Roshan Lal, VPO Nahar, Distt. Rewari. "Financial assistance to Sh. Prem Parkash Yadav for heart treatment of his son, being poor."	1,00,000/-	SDO (C), Kosli.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
67	U.O.No.7/ 2019-1GA/ CMS/4237dt.25.07.2019	Sh. Inderpal S/o Sh. Dalip Singh, Vill. Choki No.1, P.O. Ashiyaki Gorawas, Distt. Rewari. "Financial assistance to Sh. Inderpal for Hepatitis-B treatment/Pancreas, being poor."	1,00,000/-	SDO (C), Rewari.
68	U.O.No.7/ 2019-1GA/ CMS/4237dt.25.07.2019	Sh. Jai Singh S/o Sh. Lakshmi Narayan, VPO Nimoth, Distt. Rewari. "Financial assistance to Sh. Jai Singh for repair of House, being poor."	50,000/-	SDO (C), Rewari.
69	U.O.No.7/ 2019-1GA/ CMS/4237dt.25.07.2019	Smt. Manisha Devi W/o Late Sh. Naresh Kumar, VPO Sadat Nagar, Distt. Rewari. "Financial assistance to Smt. Manisha Devi to compensate accidental death of her husband, being poor Divyang."	1,00,000/-	SDO (C), Kosli.
70	U.O.No.7/ 2019-1GA/ CMS/4237dt.25.07.2019	Sh. Vikram Singh S/o Sh. Kanwar Singh, VPO Sudhrana, Distt. Rewari. "Financial assistance to Sh. Vikram Singh for repair of House, being poor."	50,000/-	SDO (C), Kosli.
71	U.O.No.7/ 2019-1GA/ CMS/4237dt.25.07.2019	Sh. Sudhir Kumar S/o Sh. Suresh Chand, VPO Lula Ahir, Distt. Rewari. "Financial assistance to Sh. Sudhir Kumar for repair of House, being poor."	50,000/-	SDO (C), Kosli.
72	U.O.No.7/ 2019-1GA/ CMS/4237dt.25.07.2019	Sh. Bijender Singh S/o Sh. Parsa Ram, VPO Nehrugarh, Distt. Rewari. "Financial assistance to Sh. Bijender Singh for repair of House, being poor."	50,000/-	SDO (C), Kosli.
73	U.O.No.7/ 2019-1GA/ CMS/4237dt.25.07.2019	Sh. Bhagwan Singh S/o Sh. Satya Parkash, VPO Juddi, Distt. Rewari. "Financial assistance to Sh. Bhagwan Singh for repair of House, being poor."	50,000/-	SDO (C), Kosli.
74	U.O.No.7/ 2019-1GA/ CMS/4237dt.25.07.2019	Sh. Mahabir Singh S/o Sh. Ganga Sahay, VPO Nainsukhpura, Distt. Rewari. "Financial assistance to Sh. Mahabir Singh to compensate the loss of crops due to fire, being poor."	50,000/-	SDO (C), Rewari.
75	U.O.No.7/ 2019-1GA/ CMS/4237dt.25.07.2019	Smt. Anju Bala W/o Sh. Ved Pal, VPO Mandola, Distt. Rewari. "Financial assistance to Smt. Anju Bala for repair of House, being poor."	50,000/-	SDO (C), Rewari.
76	U.O.No.7/ 2019-1GA/ CMS/4237dt.25.07.2019	Ms. Sheetal D/o Sh. Anil Kumar, VPO Nahar, Distt. Rewari. "Financial assistance to Ms. Sheetal for repair of House, being poor."	1,00,000/-	SDO (C), Kosli.
77	U.O.No.7/ 2019-1GA/ CMS/4237dt.25.07.2019	Smt. Rekha W/o Sh. Jitender Singh, VPO Dhawana, Distt. Rewari. "Financial assistance to Smt. Rekha for repair of House, being poor."	50,000/-	SDO (C), Rewari.
78	U.O.No.7/ 2019-1GA/ CMS/4237dt.25.07.2019	Sh. Virender Singh S/o Sh. Ram Saroop , VPO Lilodh, Distt. Rewari. "Financial assistance to Sh. Virender Singh for repair of House, being poor."	50,000/-	SDO (C), Kosli.
79	U.O.No.7/ 2019-1GA/ CMS/4254dt.25.07.2019	Sh. Kanwarpal Singh S/o Sh. Karan Singh, VPO Hansawas, Distt. Rewari. "Financial assistance to Sh. Kanwarpal Singh for repair of House, being poor."	1,00,000/-	SDO (C), Rewari.
80	U.O.No.7/ 2019-1GA/ CMS/4254dt.25.07.2019	Sh. Devender Kumar S/o Sh. Ramphal, VPO Gurawra, Distt. Rewari. "Financial assistance to Sh. Devender Kumar for repair of House, being poor."	50,000/-	SDO (C), Rewari.
81	U.O.No.7/ 2019-1GA/ CMS/4254dt.25.07.2019	Smt. Savitri Devi W/o Lila Ram Punia, VPO Karoli, Distt. Rewari. "Financial assistance to Smt. Savitri Devi for cancer treatment, being poor."	1,00,000/-	SDO (C), Kosli.
82	U.O.No.7/ 2019-1GA/ CMS/4254dt.25.07.2019	Sh. Rohtas S/o Sh. Amar Singh, VPO Gudiyani, Distt. Rewari. "Financial assistance to Sh. Rohtas for repair of House, being poor."	50,000/-	SDO (C), Kosli.
83	U.O.No.7/ 2019-1GA/ CMS/4254dt.25.07.2019	Sh. Kaptan S/o Sh. Ramsharn, Vishwakarma Colony, Rly. Station, Kosli, Distt. Rewari. "Financial assistance to Sh. Kaptan for repair of House, being poor Divyang."	50,000/-	SDO (C), Kosli.
84	U.O.No.7/ 2019-1GA/ CMS/4254dt.25.07.2019	Sh. Rajender Singh S/o Sh. Shree Ram, VPO Gudiyani, Distt. Rewari. "Financial assistance to Sh. Rajender Singh for repair of House, being poor."	50,000/-	SDO (C), Kosli.
85	U.O.No.7/ 2019-1GA/ CMS/4254dt.25.07.2019	Smt. Krishna Devi W/o Late Sh. Ramesh Kumar, VPO Lookhi, Distt. Rewari. "Financial assistance to Smt. Krishna Devi for repair of House, being poor."	1,00,000/-	SDO (C), Kosli.
86	U.O.No.7/ 2019-1GA/ CMS/4254dt.25.07.2019	Smt. Kanta Devi W/o Sh. Asha Ram, VPO Gudiyani, Distt. Rewari. "Financial assistance to Smt. Kanta Devi for repair of House, being poor."	50,000/-	SDO (C), Kosli.
87	U.O.No.7/ 2019-1GA/ CMS/4254dt.25.07.2019	Sh. Amilal S/o Sh. Gopal Singh, VPO Chhawwa, Distt. Rewari. "Financial assistance to Sh. Amilal for repair of House, being poor."	1,00,000/-	SDO (C), Kosli.
88	U.O.No.7/ 2019-1GA/ CMS/4254dt.25.07.2019	Smt. Bala Devi W/o Late Sh. Dalip Singh, VPO Fatehpuri Tappa Dahina, Distt. Rewari. "Financial assistance to Smt. Bala Devi for accidental injury treatment of her son, being poor."	1,00,000/-	SDO (C), Rewari.
89	U.O.No.7/ 2019-1GA/ CMS/4254dt.25.07.2019	Sh. Rajbir Singh S/o Sh. Ram Narayan, VPO Ushmapur, Distt. Rewari. "Financial assistance to Sh. Rajbir Singh for repair of House, being poor."	1,00,000/-	SDO (C), Kosli.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
90	U.O.No.7/ 2019-1GA/ CMS/4254dt.25.07.2019	Smt. Neelam W/o Sh. Arjun Singh, VPO Jholri, Distt. Rewari. "Financial assistance to Smt. Neelam for repair of House, being poor."	50,000/-	SDO (C), Kosli.
91	U.O.No.7/ 2019-1GA/ CMS/4254dt.25.07.2019	Smt. Pooja Yadav W/o SH. Karamveer, VPO Chhawwa, Distt. Rewari. "Financial assistance to Smt. Pooja Yadav for repair of House, being poor."	1,00,000/-	SDO (C), Kosli.
92	U.O.No.7/ 2019-1GA/ CMS/4271dt.25.07.2019	Sh. Dashrath Gupta S/o Sh. Ram Narayan Gupta, Shiv Colony, Rly. Station, Kosli, Distt. Rewari. "Financial assistance to Sh. Dashrath Gupta for repair of House, being poor."	1,00,000/-	SDO (C), Kosli.
93	U.O.No.7/ 2019-1GA/ CMS/4271dt.25.07.2019	Smt. Kiran Kumari W/o Late Sh. Murari Lal, VPO Guriani, Distt. Rewari. "Financial assistance to Smt. Kiran Kumari for repair of House, being poor."	1,00,000/-	SDO (C), Kosli.
94	U.O.No.7/ 2019-1GA/ CMS/4271dt.25.07.2019	Smt. Kamla W/o Late Sh. Kala Kumar Dagar, VPO Lilodh, Distt. Rewari. "Financial assistance to Smt. Kamla for repair of House, being poor."	1,00,000/-	SDO (C), Kosli.
95	U.O.No.7/ 2019-1GA/ CMS/4271dt.25.07.2019	Smt. Reshma Devi W/o Late Sh. Arjun Singh, Shiv Colony, Rly. Station, Kosli, Distt. Rewari. "Financial assistance to Smt. Reshma Devi for repair of House, being poor."	1,00,000/-	SDO (C), Kosli.
96	U.O.No.7/ 2019-1GA/ CMS/4271dt.25.07.2019	Smt. Leela Bai W/o Late Sh. Sanjay Kumar, VPO Aulant, Distt. Rewari. "Financial assistance to Smt. Leela Bai for education of her children, being poor."	50,000/-	SDO (C), Rewari.
97	U.O.No.7/ 2019-1GA/ CMS/4271dt.25.07.2019	Smt. Kanta W/o Late Sh. Nemi Chand, Near Forest Deptt., Shastri Nagar, Rewari. "Financial assistance to Smt. Kanta for repair of House, being poor."	50,000/-	SDO (C), Rewari.
98	U.O.No.7/ 2019-1GA/ CMS/4271dt.25.07.2019	Sh. Mukhtyar Singh S/o Sh. Dolatram, Vill. Kheri, PO Kanwali, Distt. Rewari. "Financial assistance to Sh. Mukhtyar Singh for education of his children, being poor."	50,000/-	SDO (C), Kosli.
99	U.O.No.7/ 2019-1GA/ CMS/4271dt.25.07.2019	Smt. Poonam W/o Sh. Pawan, VPO Gudiyani, Distt. Rewari. "Financial assistance to Smt. Poonam for repair of House, being poor."	1,00,000/-	SDO (C), Kosli.
100	U.O.No.7/ 2019-1GA/ CMS/4271dt.25.07.2019	Smt. Madhu Rani W/o Sh. Anil Kumar, VPO Nahar, Distt. Rewari. "Financial assistance to Smt. Madhu Rani for education of her children, being poor."	50,000/-	SDO (C), Kosli.
101	U.O.No.7/ 2019-1GA/ CMS/4271dt.25.07.2019	Smt. Babli W/o Late Sh. Harikishan, VPO Lilodh, Distt. Rewari. "Financial assistance to Smt. Babli for repair of House, being poor."	1,00,000/-	SDO (C), Kosli.
102	U.O.No.7/ 2019-1GA/ CMS/4271dt.25.07.2019	Sh. Omprakash S/o Sh. Ratiram, VPO Sadat Nagar, Distt. Rewari. "Financial assistance to Sh. Omprakash for repair of House, being poor."	50,000/-	SDO (C), Kosli.
103	U.O.No.7/ 2019-1GA/ CMS/4271dt.25.07.2019	Sh. Vijay Kumar S/o Sh. Satbir, VPO Gadala, Distt. Rewari. "Financial assistance to Sh. Vijay Kumar for repair of House, being poor."	50,000/-	SDO (C), Rewari.
104	U.O.No.7/ 2019-1GA/ CMS/4113dt.23.07.2019	Sh. Dilip Kumar, H. No. D-490, Dabua Colony, NIT, Faridabad. "Financial Assistance to Sh. Dilip Kumar for construction of House, being poor."	5,00,000/-	SDO (C), Faridabad.
105	U.O.No.7/ 2019-1GA/ CMS/4143dt.24.07.2019	Sh. Rajender Dahiya, Gali No. 1, Adarsh Nagar, Ballabgarh, Faridabad. "Financial assistance to Sh. Rajender Dahiya for education of his children, being poor."	1,50,000/-	SDO (C), Ballabgarh.
106	U.O.No.7/ 2019-1GA/ CMS/4143dt.24.07.2019	Shirdi Sai Baba Temple Society (Regn. No. 319), Sector 86, Tigaon Road, Faridabad. "For organizing free Medical/Health Check Camps, free distribution of medicines to poor/needy and Mass Marriages of poor girls".	2,50,000/-	SDO (C), Faridabad.
107	U.O.No.7/ 2019-1GA/ CMS/4143dt.24.07.2019	Sh. Kali Charan Sharma, #B-103, Ashoka Enclave-II, Faridabad. "Financial assistance to Sh. Kali Charan Sharma for education of his children, being poor."	50,000/-	SDO (C), Faridabad.
108	U.O.No.7/ 2019-1GA/ CMS/4143dt.24.07.2019	Sh. Dinesh Sharma, VPO Tigaon, Distt. Faridabad. "Financial assistance to Sh. Dinesh Sharma for education of his children, being poor."	1,00,000/-	SDO (C), Faridabad.
109	U.O.No.7/ 2019-1GA/ CMS/4143dt.24.07.2019	Sh. Anuj Tyagi, Vill. Dadasiya, Distt. Faridabad. "Financial assistance to Sh. Anuj Tyagi for education of his children, being poor."	1,00,000/-	SDO (C), Faridabad.
110	U.O.No.7/ 2019-1GA/ CMS/4143dt.24.07.2019	Sh. Tarun Pal Kaushik, Vill. Sikrona, Ballabgarh, Distt. Faridabad. "Financial assistance to Sh. Tarun Pal Kaushik for education of his children, being poor."	1,00,000/-	SDO (C), Ballabgarh.
111	U.O.No.7/ 2019-1GA/ CMS/4153dt.24.07.2019	Sh. Kuldeep Sharma, Vill. Bhanakpur, Ballabgarh, Distt. Faridabad. "Financial assistance to Sh. Kuldeep Sharma for Heart Treatment and purchase of medicines, being poor."	50,000/-	SDO (C), Ballabgarh.
112	U.O.No.7/ 2019-1GA/ CMS/4153dt.24.07.2019	Sh. Khem Chand Garg, Jawahar Colony, Faridabad. "Financial assistance to Sh. Khem Chand Garg for education of his children, being poor."	1,00,000/-	SDO (C), Faridabad.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
113	U.O.No.7/ 2019-1GA/ CMS/4153dt.24.07.2019	Om Education Society (Regn. No. 1112), Vill. Sahupura, Ballabgarh, Distt. Faridabad. "For purchase of Books for Library and Equipments for Lab."	2,50,000/-	SDO (C), Ballabgarh.
114	U.O.No.7/ 2019-1GA/ CMS/4153dt.24.07.2019	Karam Sarthi Trust (Regn. No. 8811), #B-78, Ashoka Enclave Part-II, Sector 37, Faridabad. "For organizing free Medical Camps, free distribution of medicines to poor/needly and Books & Uniforms to poor students."	5,00,000/-	SDO (C), Faridabad.
115	U.O.No.7/ 2019-1GA/ CMS/4153dt.24.07.2019	Ashoka Enclave Ext.-II Residents Welfare Association (Regn. No. 2863), Ashoka Enclave-II, Adjacent to Sector 37, Faridabad. "For Repair of Library, purchase of Books/Furniture for Library, Gym Equipments for youth."	11,00,000/-	SDO (C), Faridabad.
116	U.O.No.7/ 2019-1GA/ CMS/4153dt.24.07.2019	Bal Bharti Educational Society (Regn. No. 2956), #422, Sector 21B, Faridabad. "For purchase of Sports Equipments and Lab Equipments."	1,50,000/-	SDO (C), Faridabad.
117	U.O.No.7/ 2019-1GA/ CMS/4291dt.25.07.2019	Physically Challenged Cricket Association of India (Regd.), #6374, Gate No. 5, Sai Chowk, Sector 3, Faridabad. "For organizing International Tournament of Cricket in England from 02 Aug 2019 to 14 Aug 2019 for Physically Challenged."	12,50,000/-	SDO (C), Faridabad
118	U.O.No.7/ 2019-1GA/ CMS/4131dt.24.07.2019	Burji Samaaj Sewa Samiti, Jind. "For construction of Hall in Dharamshala."	5,00,000/-	SDO (C), Jind.
119	U.O.No.7/ 2019-1GA/ CMS/4131dt.24.07.2019	Valmiki Dharam Samaj Sewa Samiti, Jind. "For construction of Dharamshala."	5,00,000/-	SDO (C), Jind.
120	U.O.No.7/ 2019-1GA/ CMS/4131dt.24.07.2019	Guru Ravidas Maha Sabha, Jind. "For completion of Dharamshala."	5,00,000/-	SDO (C), Jind.
121	U.O.No.7/ 2019-1GA/ CMS/4131dt.24.07.2019	Sant Kabir Sewa Sangh, Ramrai Gate, Jind. "For construction of Dharamshala."	5,00,000/-	SDO (C), Jind.
122	U.O.No.7/ 2019-1GA/ CMS/4287dt.25.07.2019	Hedi Samaj Sewa Samiti (Regn. No. 00904), Ekta Colony, Julana, Distt. Jind. "For construction of Hedi Samaj Dharmashala."	5,00,000/-	SDO (C), Jind
123	U.O.No.7/ 2019-1GA/ CMS/4139dt.24.07.2019	Sh. Ramfal S/o Sh. Dharampal, H. No. 862, Vill. Jeet Garh (Garhi Sikanderpur), Kabri, Panipat. "Financial Assistance to Sh. Ramfal for treatment of his son for Acute Myeloid Leukemia (cancer), being poor."	1,00,000/-	SDO (C), Panipat.
124	U.O.No.7/ 2019-1GA/ CMS/4163dt.24.07.2019	Yuva Jan Kalyan Avem Khel Vikas Samiti (Regn. No. 01638), Vill. Baghola, Teh. & Distt. Palwal. "For purchase of Sports and Gym Equipments for Youth."	2,00,000/-	SDO (C), Palwal
125	U.O.No.7/ 2019-1GA/ CMS/4333dt.26.07.2019	Devi Ahilayabai Holker Baghel Mahasabha (Regn.No.204), Vill. Milkganni, Tehsil & Distt. Palwal. "For construction of Baghel Dharmashala."	11,00,000/-	SDO (C), Palwal
126	U.O.No.7/ 2019-1GA/ CMS/4175dt.24.07.2019	Shri Shyamgiri Gau Sewa Samiti (Regn. No. HR654/2016/01087), Vill. Didhara, Tehsil Tauru, Distt. Nuh. "For purchase of Fodder for Cows."	2,00,000/-	SDO (C), Tauru.
127	U.O.No.7/ 2019-1GA/ CMS/4175dt.24.07.2019	Maharishi Dayanand Arsh Gurukul avm Gaushala Bhadas (Regn. No. 985), Vill. Bhadas, Distt. Nuh. "For purchase of Fodder for Cows."	1,00,000/-	SDO (C), Nuh.
128	U.O.No.7/ 2019-1GA/ CMS/4322dt.26.07.2019	Shri Chetan Dass Go Sanvardhan Sansthan (Regn. No. 00150), Vill. Sangel, Distt. Nuh. "For construction of Shed/Hall in Gaushala and purchase of Fodder for Cows."	11,00,000/-	SDO (C), Nuh.
129	U.O.No.7/ 2019-1GA/ CMS/4322dt.26.07.2019	Shri Ramlila Yuva Committee (Regn. No. 000321), Vill. Bichhor, Block Punhana, Distt. Nuh. "For Completion of Ramlila Stage."	2,00,000/-	SDO (C), Punhana.
130	U.O.No.7/ 2019-1GA/ CMS/4322dt.26.07.2019	Socio Economic & Environmental Development Society (Regn. No. 38061), Vill. Indana, Block Punhana, Distt. Nuh. "For construction of Rooms in School."	5,00,000/-	SDO (C), Punhana.
131	U.O.No.7/ 2019-1GA/ CMS/4322dt.26.07.2019	Modern Mother's Pride School (School Code 27268), Nuh. "For construction of Rooms in School."	2,00,000/-	SDO (C), Nuh.
132	U.O.No.7/ 2019-1GA/ CMS/4322dt.26.07.2019	Press Club Samiti (Regd.), Near Punjabi Colony, W. No. 13, Punhana, Distt. Nuh. "For purchase of Video Camera and Photo Camera with stand, Lighting, Sling & Molding."	4,00,000/-	SDO (C), Punhana.
133	U.O.No.7/ 2019-1GA/ CMS/4322dt.26.07.2019	Youth Welfare Samiti (Regd.), Booth No. 121-122, Near Anaj Mandi, in front of HDFC Bank, Punhana, Distt. Nuh. "For construction of Rooms and repair of Samiti building."	3,00,000/-	SDO (C), Punhana.
134	U.O.No.7/ 2019-1GA/ CMS/4322dt.26.07.2019	Dargah Shah Chokha Samiti (Regd.), VPO Shah Chokha, Tehsil Punhana, Distt. Nuh. "For repair of Dharamshala."	3,00,000/-	SDO (C), Punhana.
135	U.O.No.7/ 2019-1GA/ CMS/4348dt.26.07.2019	Gram Panchayat Mehrampur, Block Jagadhari, Distt. Yamunanagar. "For construction of Street from Road to House of Raj Kumar."	1,50,000/-	SDO (C), Jagadhari.
136	U.O.No.7/ 2019-1GA/ CMS/4348dt.26.07.2019	Gram Panchayat Musimble (M), Block Bilaspur, Distt. Yamunanagar. "For Repair of Panchayat Ghar."	2,00,000/-	SDO (C), Bilaspur.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
137	U.O.No.7/ 2019-1GA/ CMS/4348dt.26.07.2019	Gram Panchayat Kotarkhana, Block Saraswati Nagar, Distt. Yamunanagar. “For construction of Two Streets: i) From Road to House of Narender (Rs.2.00 lacs) ii) From Road to House of Balkishan (Rs.70,000/-).”	2,70,000/-	SDO (C), Jagadhari.
138	U.O.No.7/ 2019-1GA/ CMS/4348dt.26.07.2019	Gram Panchayat Khera Haibatpur, Block Bilaspur, Distt. Yamunanagar. “For Repair of Drainage (Nikasi Nala).”	2,00,000/-	SDO (C), Bilaspur.
139	U.O.No.7/ 2019-1GA/ CMS/4348dt.26.07.2019	Gram Panchayat Sayalba, Block Saraswati Nagar, Distt. Yamunanagar. “For completion of Balmiki Chaupal.”	2,00,000/-	SDO (C), Jagadhari.
140	U.O.No.7/ 2019-1GA/ CMS/4348dt.26.07.2019	Gram Panchayat Rattauwala, Block Sadhaura, Distt. Yamunanagar. “For construction of Drainage (Nikasi Nala) from Dispensary to School.”	1,50,000/-	SDO (C), Bilaspur.
141	U.O.No.7/ 2019-1GA/ CMS/4348dt.26.07.2019	Gram Panchayat Chandakheri, Block Bilaspur, Distt. Yamunanagar. “For construction of Street from House of Dr. Randhir to House of Jitender.”	3,00,000/-	SDO (C), Bilaspur.
142	U.O.No.7/ 2019-1GA/ CMS/4337dt.26.07.2019	Gram Panchayat Kotra, Block Bilaspur, Distt. Yamunanagar. “For completion of Community Hall.”	3,00,000/-	SDO (C), Bilaspur.
143	U.O.No.7/ 2019-1GA/ CMS/4337dt.26.07.2019	Gram Panchayat Shahkeshempur (Ponti), Block Bilaspur, Distt. Yamunanagar. “For construction of Street from Phirni to School.”	2,50,000/-	SDO (C), Bilaspur.
144	U.O.No.7/ 2019-1GA/ CMS/4337dt.26.07.2019	Gram Panchayat Fajalpur, Block Sadhaura, Distt. Yamunanagar. “For construction of drainage (Nikasi Nala) along Road.”	2,00,000/-	SDO (C), Bilaspur.
145	U.O.No.7/ 2019-1GA/ CMS/4337dt.26.07.2019	Gram Panchayat Sadikpur, Block Sadhaura, Distt. Yamunanagar. “For construction of Street from Road to Karambir Tubewell.”	3,00,000/-	SDO (C), Bilaspur.
146	U.O.No.7/ 2019-1GA/ CMS/4337dt.26.07.2019	Gram Panchayat Lawani, Block Saraswati Nagar, Distt. Yamunanagar. “For construction of Two Streets: “ i) upto House of Harjit in Village Ajijpur (P) (Rs.4.00 lacs) ii) From Phirni to House of Gurbachan in Village Lawani (Rs.60,000/-).”	4,60,000/-	SDO (C), Jagadhari.
147	U.O.No.7/ 2019-1GA/ CMS/4337dt.26.07.2019	Gram Panchayat Bilaspur, Block Bilaspur, Distt. Yamunanagar. “For construction of Street from Road to House of Rampal.”	75,000/-	SDO (C), Bilaspur.
148	U.O.No.7/ 2019-1GA/ CMS/4337dt.26.07.2019	Gram Panchayat Sabalpur, Block Saraswati Nagar, Distt. Yamunanagar. “For construction of Street from Road to House of Kaka.”	2,00,000/-	SDO (C), Jagadhari.
149	U.O.No.7/ 2019-1GA/ CMS/4295dt.25.07.2019	Kamboj Dharamshala Parbandhak Sabha (Regd.), Railway Road, Karnal. “For construction of Rooms in the Kamboj Dharamshala.”	7,00,000/-	SDO (C), Karnal.
150	U.O.No.7/ 2019-1GA/ CMS/4295dt.25.07.2019	Shri Ram Sewa Sadan Sector 5, Karnal, Kothi No. 160, Sector 5, Karnal. “For construction of Yoga Bhawan.”	5,00,000/-	SDO (C), Karnal.
151	U.O.No.7/ 2019-1GA/ CMS/4300dt.25.07.2019	Sh. Virender Kumar Nirmal, Mohalla Mishrawada, Behind Kancha Wala Mandir, Narnaul, Distt. Mahendergarh. “Financial Assistance to Sh. Virender Kumar Nirmal for Repair of House, being poor.”	2,00,000/-	SDO (C), Narnaul.
152	U.O.No.7/ 2019-1GA/ CMS/4304dt.25.07.2019	Shikhar Chetna Sangathan (Regd.), VPO Dhani Mahu, Distt. Bhiwani. “For completion of Gaushala construction work at Dhani Mahu, Purchase of Fodder for Cows, organizing free Medical Camp for poor, free distribution of Books and Uniform to poor students.”	11,00,000/-	SDO (C), Tosham.
153	U.O.No.7/ 2019-1GA/ CMS/4304dt.25.07.2019	Shri Saini Dharmarth Dharmashala Trust (Regd.), Dobhi Talab, Saini Nagar, Bhiwani. “For construction of Hall / Room.”	2,00,000/-	SDO (C), Bhiwani.
154	U.O.No.7/ 2019-1GA/ CMS/4304dt.25.07.2019	Bal Sewa Ashram (Orphanage) (Regn. No. 059), Near Railway Station, Bhiwani. “For construction of Hall / Room.”	2,00,000/-	SDO (C), Bhiwani.
155	U.O.No.7/ 2019-1GA/ CMS/4304dt.25.07.2019	Sh. Krishan Soni S/o Sh. Satyanarayan, Gali No. 4, Bagh Kothi, Bhiwani. “Financial assistance to Sh. Krishan Soni for repair of House, being poor.”	1,00,000/-	SDO (C), Bhiwani.
156	U.O.No.7/ 2019-1GA/ CMS/4304dt.25.07.2019	Sh. Vivek Jain S/o Sh. Ombir Jain, Gali No. 5, Bagh Kothi, Bhiwani. “Financial assistance to Sh. Vivek Jain for repair of House, being poor.”	1,00,000/-	SDO (C), Bhiwani.
157	U.O.No.7/ 2019-1GA/ CMS/4304dt.25.07.2019	Sh. Jagdish S/o Sh. Puran, VPO Dhana Ladanpur, Teh. & Distt. Bhiwani. “Financial assistance to Sh. Jagdish for repair of House, being poor.”	90,000/-	SDO (C), Bhiwani.
158	U.O.No.7/ 2019-1GA/ CMS/4304dt.25.07.2019	Sh. Lalit Chauhan S/o Late Sh. Onkar Chauhan #108, Vikas Nagar, Bhiwani. “Financial assistance to Sh. Lalit Chauhan for repair of House, being poor.”	50,000/-	SDO (C), Bhiwani.
159	U.O.No.7/ 2019-1GA/ CMS/4304dt.25.07.2019	Smt. Neeta W/o Late Sh. Surender Boria, Ravidas Mandir, Bawari Gate, Bhiwani. “Financial assistance to Smt. Neeta for repair of House, being poor.”	50,000/-	SDO (C), Bhiwani.
160	U.O.No.7/ 2019-1GA/ CMS/4304dt.25.07.2019	Sh. Om Prakash S/o Sh. Indraj, Bawari Gate, Near Ravidas Mandir, Bhiwani. “Financial assistance to Sh. Om Prakash for repair of House, being poor.”	50,000/-	SDO (C), Bhiwani.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
161	U.O.No.7/ 2019-1GA/ CMS/4304dt.25.07.2019	Ms. Sushma D/o Sh. Ajmer Singh, Vill. Kungar, Tehsil Bawani Khera, Distt. Bhiwani. "Financial assistance to Ms. Sushma for repair of House, being poor."	20,000/-	SDO (C), Bhiwani.
162	U.O.No.7/ 2019-1GA/ CMS/4318dt.25.07.2019	Gaur Brahman Vidya Pracharini Sabha (Regd.), Rohtak. "For Construction of Class Rooms in the College."	51,00,000/-	SDO (C), Rohtak.
163	U.O.No.7/ 2019-1GA/ CMS/4382dt.30.07.2019	Yuva Mitra Mandal (Regn. No. 341), Rohtak Road, Jind. "For organizing Mass Marriages of poor girls and free Medical Camps for poor people."	2,00,000/-	SDO (C), Jind.
164	U.O.No.7/ 2019-1GA/ CMS/4382dt.30.07.2019	Shri Shiv Mandir Kalyan Sabha (Regn. No. 2193), Jind. "For organizing Mass Marriages, free training on Sewing Machines of poor girls, free distribution of Books to poor students and tree plantation."	4,00,000/-	SDO (C), Jind.
165	U.O.No.7/ 2019-1GA/ CMS/4382dt.30.07.2019	Help-A-Mission Welfare Society (Regn. No. 01667), Safidon Gate, Jind. "For organizing free Medical Camp for poor and free distribution of books to poor students."	3,00,000/-	SDO (C), Jind.
166	U.O.No.7/ 2019-1GA/ CMS/4382dt.30.07.2019	Roshni Foundation (Regn. No. 00123), Housing Board Colony, Jind. "For organizing Cleanliness campaign and tree plantation."	2,00,000/-	SDO (C), Jind.
167	U.O.No.7/ 2019-1GA/ CMS/4382dt.30.07.2019	Shri Lajja Ram Basheshar Dass Gurukul Vidyapeeth, Tirath Pandu -Pindara, Jind. "For construction of Gurukul Vidyapeeth Building."	4,00,000/-	SDO (C), Jind.
168	U.O.No.7/ 2019-1GA/ CMS/4382dt.30.07.2019	Shriram Kalyan Social and Welfare Society (Regn. No. 02211), Patiala Chowk, in front of ITI, Kaithal Road, Jind. "For organizing Save Environment and Save Water campaigns."	2,00,000/-	SDO (C), Jind.
169	U.O.No.7/ 2019-1GA/ CMS/4382dt.30.07.2019	Guru Teg Bahadur Shiksha Smaiti (Regd.), Near Bharat Cinema, Jind. "For construction of Building."	5,00,000/-	SDO (C), Jind.
170	U.O.No.7/ 2019-1GA/ CMS/4382dt.30.07.2019	Jind Shiksha Sahayog Samiti (Regn. No. 782), Brahman Dharamshala, Ramrai Gate, Near Dakhniya Mandir, Jind. "For purchase of Computer and furniture for free training to poor children."	2,00,000/-	SDO (C), Jind.
171	U.O.No.7/ 2019-1GA/ CMS/4382dt.30.07.2019	Mook Nayak Education Society (Regn. No. 00784), #943/27, Bhiwani Road, Opp. Bal Dharmarth Hospital, Jind. "For free Sewing Machine training to poor girls and free Computer training to poor students."	2,00,000/-	SDO (C), Jind.
172	U.O.No.7/ 2019-1GA/ CMS/4382dt.30.07.2019	Sanskar Bharti Haryana (HR018201601834), Jind Ikai, #652/25, Bishambar Nagar, Jind. "For organizing Cultural Activities, Save Environment and Save Water campaign."	2,00,000/-	SDO (C), Jind.
173	U.O.No.7/ 2019-1GA/ CMS/4382dt.30.07.2019	Sawan Kirpal Ruhani Mission, Kirpal Ashram, Near Vita Milk Plant, Hansi Road, Jind. "For organizing Awareness Camps to Save Environment and Save Water."	3,00,000/-	SDO (C), Jind.
174	U.O.No.7/ 2019-1GA/ CMS/4396dt.30.07.2019	Baba Jeet Nath Education Society (Regn. No. 57), V.P.O. Palhwas, Distt. Bhiwani. "For construction of Two Class Rooms in Durga Devi Public School and free distribution of Books and Uniform to poor/needy students."	11,00,000/-	SDO (C), Bhiwani.
175	U.O.No.7/ 2019-1GA/ CMS/4396dt.30.07.2019	G.R. Sr. Sec. School, Gujrani, Distt. Bhiwani. "For construction of swimming pool in School."	11,00,000/-	SDO (C), Bhiwani.
176	U.O.No.7/ 2019-1GA/ CMS/4396dt.30.07.2019	Sh. Virender Kumar S/o Sh. Jagdish Chander, Near Gugga Mari Phatak, Bawani Khera, Distt. Bhiwani. "For repair of house being poor."	2,00,000/-	SDO (C), Bhiwani.
177	U.O.No.7/ 2019-1GA/ CMS/4396dt.30.07.2019	Sh. Rajesh S/o Sh. Surja Ram, V.P.O Mundhal Khurd, Distt. Bhiwani. "For repair of house being poor."	2,00,000/-	SDO (C), Bhiwani.
178	U.O.No.7/ 2019-1GA/ CMS/4396dt.30.07.2019	Sh. Krishan Kumar S/o Sh. Ganga Ram Sharma, V.P.O. Bapora, Distt. Bhiwani. "For repair of house being poor."	2,00,000/-	SDO (C), Bhiwani.
179	U.O.No.7/ 2019-1GA/ CMS/4396dt.30.07.2019	Ms. Nidhi D/o Sh. Narender (W/o Sh. Amit), V.P.O. Bapora, Near Bus Stand, Distt. Bhiwani. "For repair of house being poor."	2,00,000/-	SDO (C), Bhiwani.
180	U.O.No.7/ 2019-1GA/ CMS/4396dt.30.07.2019	Sh. Umesh Kumar S/o Sh. Mahesh Kumar, Ward No. 5, Near HDFC Bank, V.P.O Bawani Khera, Distt. Bhiwani. "For repair of house being poor."	2,00,000/-	SDO (C), Bhiwani.
181	U.O.No.7/ 2019-1GA/ CMS/4396dt.30.07.2019	Sh. Suraj Kumar S/o Sh. Prem Kumar, Ward No. 6, Near HDFC Bank, V.P.O Bawani Khera, Distt. Bhiwani. "For repair of house being poor."	2,00,000/-	SDO (C), Bhiwani.
182	U.O.No.7/ 2019-1GA/ CMS/4410dt.01.08.2019	Hindu Shiksha Samiti (Regn. No. 00436/2015), Sanskriti Bhawan, Kurukshetra. "For construction of Two Rooms in Shri Luna Ram Sarswati Vidya Mandir (School) at Village Ganga, Tehsil Mandi Dabwali, Distt. Sirsa."	5,00,000/-	SDO (C), Thanesar
183	U.O.No.7/ 2019-1GA/ CMS/4415dt.01.08.2019	Shwetamber Sthankawasi Jain Sabha (Regn. No. 275), Vill. Ganga, Tehsil Mandi Dabwali, Distt. Sirsa. "For construction of One Big Hall for general public use."	5,00,000/-	SDO (C), Dabwali

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
184	U.O.No.7/ 2019-1GA/ CMS/4419dt.01.08.2019	Smt. Radha W/o Late Sh. Jai Singh, Mohalla Meena, Ward No. 7, Bawal, Distt. Rewari. "Financial Assistance to Smt. Radha to compensate the death of her Husband in Wall collapse due to Heavy Rain & Storm in Village Jat Bhagola on 17.05.2019."	2,00,000/-	SDO (C), Bawal.
185	U.O.No.7/ 2019-1GA/ CMS/4407dt.30.07.2019	Maharaja Shivchhatrapati Pratishthan (Trust), 'Shivsrishiti', Vishrambaugwada, Sadashiv Peth, Kmthekar Road, Pune-411030, Maharashtra. "For construction of Second Phase of 'Shivsrishiti': Bhawani Samarak, Rangmandal and Rajsabha."	1,00,00,000/-	Under Secretary (CM Cell-II).
186	U.O.No.7/ 2019-1GA/ CMS/4763dt.09.08.2019	Geeta Vidya Mandir, near Railway crossing, Farakpur, Jagadhari, Distt. Yamunanagar. "For construction of Rooms and Purchase of Furniture for School."	2,00,000/-	SDO (C), Jagadhari.
187	U.O.No.7/ 2019-1GA/ CMS/4763dt.09.08.2019	Helping Hands Group (Regn. No. 00048), #479-R, Model Town, Yamunanagar. "For organizing free Medical Camps, free distribution of Medical Equipments to poor people and Tree Plantation."	5,00,000/-	SDO (C), Jagadhari.
188	U.O.No.7/ 2019-1GA/ CMS/4763dt.09.08.2019	Sumer Chand Jain Geeta Vidya Mandir, Vill. Buria, Distt. Yamunanagar. "For installation of Solar Pannel, CCTV and for development of Garden in School."	2,00,000/-	SDO (C), Jagadhari.
189	U.O.No.7/ 2019-1GA/ CMS/4763dt.09.08.2019	D.A.V. Public School, Professor Colony, Yamunanagar. "For Repair and White wash of School Building."	2,00,000/-	SDO (C), Jagadhari.
190	U.O.No.7/ 2019-1GA/ CMS/4763dt.09.08.2019	Shrimad Dayanand Updeshak Mahavidyalya Avm Vaidik Sadhan Ashram (Regn. No. 00154), Near Shadipur, Yamunanagar. "For construction of Class Rooms."	2,00,000/-	SDO (C), Jagadhari.
191	U.O.No.7/ 2019-1GA/ CMS/4763dt.09.08.2019	Arya Girls Sen. Sec. School, Maharishi Dayanand Chowk, Maharishi Dayanand Road, Jagadhari, Yamunanagar. "For purchase of Computers for Computer Lab for School."	2,00,000/-	SDO (C), Jagadhari.
192	U.O.No.7/ 2019-1GA/ CMS/4763dt.09.08.2019	Shree Murti Devi Mandir and Shree Durga Bhawan Dharmashala Samiti (Regn. No. 01215), Radaur Road, Yamunanagar. "For Completion of Dharmashala."	5,00,000/-	SDO (C), Jagadhari.
193	U.O.No.7/ 2019-1GA/ CMS/4773dt.09.08.2019	Smt. Rajni Bala Sharma W/o Sh. Yash Wardhan Sharma, #189, Arogya Gali, Near Paper Mill, Yamunanagar. "Financial Assistance to Smt. Rajni Bala Sharma for repair of house, being poor."	1,00,000/-	SDO (C), Jagadhari.
194	U.O.No.7/ 2019-1GA/ CMS/4773dt.09.08.2019	Sh. Mohit S/o Sh. Surinder Kumar, Gali No. 0-A, Ward No. 3, Chaudhary Colony, Yamunanagar. "Financial Assistance to Sh. Mohit for repair of house, being poor."	2,50,000/-	SDO (C), Jagadhari.
195	U.O.No.7/ 2019-1GA/ CMS/4773dt.09.08.2019	Sh. Sunny Kumar S/o Sh. Ashok Kumar, B. No. 13, Camp, Yamunanagar. "Financial Assistance to Sh. Sunny Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Jagadhari.
196	U.O.No.7/ 2019-1GA/ CMS/4773dt.09.08.2019	Sh. Raj Kumar S/o Sh. Joginder Pal, Vill. Karera Khurd, Distt. Yamunanagar. "Financial Assistance to Sh. Raj Kumar for repair of house, being poor."	2,00,000/-	SDO (C), Jagadhari.
197	U.O.No.7/ 2019-1GA/ CMS/4773dt.09.08.2019	Sh. Rajesh Wadhwa S/o Sh. Om Parkash, #357, F-Block, Professor Colony, Yamunanagar. "Financial Assistance to Sh. Rajesh Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Jagadhari.
198	U.O.No.7/ 2019-1GA/ CMS/4773dt.09.08.2019	Smt. Priyanka W/o Sahil, Gali No. 0-A, Ward No. 3, Chaudhary Colony, Near Oberoi Chakki, Azad Nagar, Yamunanagar. "Financial Assistance to Smt. Priyanka for repair of house, being poor."	2,50,000/-	SDO (C), Jagadhari.
199	U.O.No.7/ 2019-1GA/ CMS/4773dt.09.08.2019	Smt. Geeta Rani W/o Sh. Narender Kumar, #238, Ward No. 23, Tilak Nagar, Jagadhari, Yamunanagar. "Financial Assistance to Smt. Geeta Rani for Cancer Treatment, being poor."	1,00,000/-	SDO (C), Jagadhari.
200	U.O.No.7/ 2019-1GA/ CMS/4817dt.09.08.2019	Shri Ramkrishan Manav Kalyan Sabha (Regn. No. 221), Vill. Kalesra, Block Radaur, Distt. Yamunanagar. "For construction of Rooms and Boundary Wall of Sharda Kanya Gurukul, Vill. Kalesra."	5,00,000/-	SDO (C), Radaur
201	U.O.No.7/ 2019-1GA/ CMS/4821dt.09.08.2019	Smt. Dimple W/o Sh. Rajesh Kumar, VPO Saran, Tehsil Jagadhari, Distt. Yamunanagar. "Financial Assistance to Smt. Dimple to compensate the loss due to death of her two sons in accident, being poor."	1,00,000/-	SDO (C), Jagadhari.
202	U.O.No.7/ 2019-1GA/ CMS/4821dt.09.08.2019	Sh. Lalit Kumar S/o Sh. Sushil Kumar, Vill. Nachron, Tehsil Radaur, Distt. Yamunanagar. "Financial Assistance to Sh. Lalit Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Radaur.
203	U.O.No.7/ 2019-1GA/ CMS/4821dt.09.08.2019	Smt. Paramjit Kaur W/o Sh. Sukhwinder, Vill. Fatehpur, P.O. Saran, Tehsil Jagadhari Distt. Yamunanagar. "Financial Assistance to Smt. Paramjit Kaur for cancer treatment, being poor."	50,000/-	SDO (C), Jagadhari.
204	U.O.No.7/ 2019-1GA/ CMS/4821dt.09.08.2019	Sh. Sunil Kumar S/o Sh. Chohal Singh, VPO Nachron, Tehsil Radaur, Distt. Yamunanagar. "Financial Assistance to Sh. Sunil Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Radaur.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
205	U.O.No.7/ 2019-1GA/ CMS/4821dt.09.08.2019	Gram Panchayat Golni, Block Saraswati Nagar, Tehsil Jagadhari, Distt. Yamunanagar. "For laying of Pipeline for drainage of water."	5,00,000/-	SDO (C), Jagadhari.
206	U.O.No.7/ 2019-1GA/ CMS/4821dt.09.08.2019	Sh. Sachin Kumar S/o Sh. Ved Pal, Vill. Kamalpur, Tehsil Jagadhari Distt. Yamunanagar. "Financial Assistance to Sh. Sachin Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Radaur.
207	U.O.No.7/ 2019-1GA/ CMS/4821dt.09.08.2019	Smt. Jitto Devi W/o Sh. Raj Kumar, VPO Palaka, Tehsil Radaur, Distt. Yamunanagar. "Financial Assistance to Smt. Jitto Devi for cancer treatment, being poor."	15,000/-	SDO (C), Radaur.
208	U.O.No.7/ 2019-1GA/ CMS/4821dt.09.08.2019	Sh. Sushil Kumar S/o Sh. Parmal Singh, Vill. Rattangarh, Tehsil Radaur, Distt. Yamunanagar. "Financial Assistance to Sh. Sushil Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Radaur.
209	U.O.No.7/ 2019-1GA/ CMS/4821dt.09.08.2019	Sh. Sandeep Kumar S/o Sh. Sheoram Singh, Vill. Gheshpur, Tehsil Radaur, Distt. Yamunanagar. "Financial Assistance to Sh. Sandeep Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Radaur.
210	U.O.No.7/ 2019-1GA/ CMS/4834dt.09.08.2019	Sh. Satender Kumar S/o Sh. Randeep Singh, Vill. Model Town Karehda, Tehsil Radaur, Distt. Yamunanagar. "Financial Assistance to Sh. Satender Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Radaur.
211	U.O.No.7/ 2019-1GA/ CMS/4834dt.09.08.2019	Sh. Ajay S/o Sh. Rameshwar, VPO Silikalan, Tehsil Radaur, Distt. Yamunanagar. "Financial Assistance to Sh. Nikunj Kumar for cancer treatment, being poor."	50,000/-	SDO (C), Radaur.
212	U.O.No.7/ 2019-1GA/ CMS/4834dt.09.08.2019	Smt. Amita Rani W/o Sh. Sukhminder Sharma, H. No. 350, Mohalla Nai, Bilaspur, Distt. Yamunanagar. "Financial Assistance to Smt. Amita Rani for repair of house, being poor."	1,00,000/-	SDO (C), Bilaspur.
213	U.O.No.7/ 2019-1GA/ CMS/4834dt.09.08.2019	Smt. Ishro Devi W/o Sh. Rameshwar Vill. Akbarpur, Tehsil Radaur, Distt. Yamunanagar. "Financial Assistance to Smt. Ishro Devi for cancer treatment, being poor."	50,000/-	SDO (C), Radaur.
214	U.O.No.7/ 2019-1GA/ CMS/4834dt.09.08.2019	Sh. Ankush Dhiman S/o Sh. Ram Parsad, VPO Baindi, Tehsil Radaur, Distt. Yamunanagar. "Financial Assistance to Sh. Ankush Dhiman for Kidney transplant, being poor."	50,000/-	SDO (C), Radaur.
215	U.O.No.7/ 2019-1GA/ CMS/4834dt.09.08.2019	Sh. Rajesh Kumar S/o Sh. Baljit Singh, Vill. Sadhura P.O. Bapa, Tehsil Radaur Distt. Yamunanagar. "For Financial Assistant to Sh. Rajesh Kumar to compensate the loss due to fire at his house."	1,00,000/-	SDO (C), Radaur.
216	U.O.No.7/ 2019-1GA/ CMS/4834dt.09.08.2019	Smt. Virta Devi W/o Sh. Subhash, VPO Allahar, Tehsil Radaur, Distt. Yamunanagar. "Financial Assistance to Smt. Virta Devi for repair of house, being poor."	1,00,000/-	SDO (C), Radaur.
217	U.O.No.7/ 2019-1GA/ CMS/4834dt.09.08.2019	Smt. Bimla Devi W/o Sh. Krishan Chand, Vill. Bapoli, P.O. Bubka, Tehsil Radaur, Distt. Yamunanagar. "Financial Assistance to Smt. Bimla Devi for repair of house, being poor."	1,00,000/-	SDO (C), Radaur.
218	U.O.No.7/ 2019-1GA/ CMS/4846dt.09.08.2019	Sh. Kuldeep Singh S/o Sh. Ishar Singh, Vill. Chhari, P.O. Baindi, Tehsil Radaur, Distt. Yamunanagar. "Financial Assistance to Sh. Kuldeep Singh for repair of house, being poor."	1,00,000/-	SDO (C), Radaur.
219	U.O.No.7/ 2019-1GA/ CMS/4846dt.09.08.2019	Smt. Pooja Devi W/o Sh. Satish Kumar, VPO Ghilor, Tehsil Radaur, Distt. Yamunanagar. "Financial Assistance to Smt. Pooja Devi for repair of house, being poor."	1,00,000/-	SDO (C), Radaur.
220	U.O.No.7/ 2019-1GA/ CMS/4846dt.09.08.2019	Gram Panchayat Saran, Tehsil Saraswati Nagar, Distt. Yamunanagar. "For cleaning of mud water from the Water Pond (Johar)."	2,50,000/-	SDO (C), Jagadhari.
221	U.O.No.7/ 2019-1GA/ CMS/4846dt.09.08.2019	Sh. Dhanpat S/o Sh. Shyam Singh, VPO Sandhala, Tehsil Radaur, Distt. Yamunanagar. "Financial Assistance to Sh. Dhanpat to compensate the loss due to death of his sheep by stray dogs, being poor."	1,00,000/-	SDO (C), Radaur.
222	U.O.No.7/ 2019-1GA/ CMS/4846dt.09.08.2019	Sh. Parveen S/o Sh. Om Parkash, VPO Sandhala, Tehsil Radaur, Distt. Yamunanagar. "Financial Assistance to Sh. Parveen to compensate the loss due to death of his sheep by stray dogs, being poor."	1,00,000/-	SDO (C), Radaur.
223	U.O.No.7/ 2019-1GA/ CMS/4846dt.09.08.2019	Sh. Sulekh Chand S/o Sh. Desh Raj, Vill. Garhi Sikandra, P.O. Hartan, Tehsil Saraswati Nagar, Distt. Yamunanagar. "Financial Assistance to Sh. Sulekh Chand for injury treatment due to accident, being poor."	25,000/-	SDO (C), Jagadhari.
224	U.O.No.7/ 2019-1GA/ CMS/4846dt.09.08.2019	Govt. Model Sr. Sec. School (Code: 190), Radaur, Distt. Yamunanagar. "For whitewash of School Building."	2,00,000/-	SDO (C), Radaur.
225	U.O.No.7/ 2019-1GA/ CMS/4846dt.09.08.2019	Sh. Vikram Singh S/o Sh. Harpal Singh, Vill. Hiran Chhapar, Tehsil Radaur, Distt. Yamunanagar. "Financial Assistance to Sh. Vikram Singh for repair of house, being poor."	1,00,000/-	SDO (C), Radaur.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
226	U.O.No.7/ 2019-1GA/ CMS/4783dt.09.08.2019	Pharma XI Welfare Society (Regn. No. 01140), #79B, Bansi Colony, Jattal Road, Panipat. "For organizing free Medical Camps and free distribution of Medicines to poor people."	1,00,000/-	SDO (C), Panipat.
227	U.O.No.7/ 2019-1GA/ CMS/4783dt.09.08.2019	Shri Shwetambar Jain Education Society (Regn. No. 00730), Aps-01 (Office at 583), Ansal Sushant City, Panipat. "For free distribution of Books and Stationary to needy and helpless students."	1,00,000/-	SDO (C), Panipat.
228	U.O.No.7/ 2019-1GA/ CMS/4783dt.09.08.2019	Vridh Satsang Sabha Samiti (Regn. No. 00038), Janak Garden, Near Chawala Factory, Panipat. "For installation of CCTV Cameras in Senior Citizen Community Centre."	1,00,000/-	SDO (C), Panipat.
229	U.O.No.7/ 2019-1GA/ CMS/4783dt.09.08.2019	Jai Balaji Parchar Sewa Samiti (Regn. No. 119), Opp. Goyal Petrol Pump, Gohana Road, Panipat. "For organizing Mass Marriages of Poor Girls."	2,00,000/-	SDO (C), Panipat.
230	U.O.No.7/ 2019-1GA/ CMS/4783dt.09.08.2019	Nari Shakti Sewa Samiti (Regn. No. 01186), Vikas Nagar, Near NFL Colony, Word No. 16, Panipat. "For installation of CCTV Cameras in Women Community Centre."	1,00,000/-	SDO (C), Panipat.
231	U.O.No.7/ 2019-1GA/ CMS/4783dt.09.08.2019	Smt. Monika Rani W/o Late Sh. Chander Mohan, #333, Vishnu Colony, Panipat. "Financial Assistance to Smt. Monika Rani for Paralysis treatment of her son, being poor."	50,000/-	SDO (C), Panipat.
232	U.O.No.7/ 2019-1GA/ CMS/4783dt.09.08.2019	Sh. Pankaj S/o Sh. Pappu, #1125, Wadhawa Ram Colony, Tehsil Camp, Noorwala, Panipat. "Financial Assistance to Sh. Pankaj for construction of House, being poor."	1,00,000/-	SDO (C), Panipat.
233	U.O.No.7/ 2019-1GA/ CMS/4793dt.09.08.2019	Sh. Sagar Khurana S/o Sh. Mahinder Partap, #116, Weavers Colony, Panipat. "Financial Assistance to Sh. Sagar Khurana for construction of House, being poor."	1,00,000/-	SDO (C), Panipat.
234	U.O.No.7/ 2019-1GA/ CMS/4793dt.09.08.2019	Sh. Manish S/o Sh. Hawa Singh, #24/541, Ward No. 15, Ahuja Cloth House, Main Bazar, Krishan Pura, Panipat. "Financial Assistance to Sh. Manish for treatment of his son's leg, being poor."	50,000/-	SDO (C), Panipat.
235	U.O.No.7/ 2019-1GA/ CMS/4793dt.09.08.2019	Sh. Umesh S/o Sh. Santosh, #188, Satkar Colony, Panipat. "Financial Assistance to Sh. Umesh for Heart treatment, being poor."	1,00,000/-	SDO (C), Panipat.
236	U.O.No.7/ 2019-1GA/ CMS/4793dt.09.08.2019	Sh. Dayanand S/o Sh. Munshi Ram, #72, Rajiv Colony, Kutani Road, Panipat. "Financial Assistance to Sh. Dayanand for Heart treatment, being poor."	50,000/-	SDO (C), Panipat.
237	U.O.No.7/ 2019-1GA/ CMS/4793dt.09.08.2019	Sh. Vishal Dawar S/o Sh. Bhushan Dawar, #28/11, Bhatia Colony, Panipat. "Financial Assistance to Sh. Vishal Dawar for Heart treatment, being poor."	2,00,000/-	SDO (C), Panipat.
238	U.O.No.7/ 2019-1GA/ CMS/4793dt.09.08.2019	Guru Gorakhnath Kalyan Samiti (Regn. No. 01603), Gali No. 4, Raj Nagar, Panipat. "For organizing free Medical Camps and free distribution of Medicines to poor people."	2,00,000/-	SDO (C), Panipat.
239	U.O.No.7/ 2019-1GA/ CMS/4793dt.09.08.2019	Sikh Youth Sewa Dal (Regn. No. 01581), Ahok Nagar, Tehsil Camp, Panipat. "For free distribution of Books, Uniforms and Stationary to needy and helpless students."	5,00,000/-	SDO (C), Panipat.
240	U.O.No.7/ 2019-1GA/ CMS/4803dt.09.08.2019	Sh. Jay Kishan S/o Sh. Moji Ram, Khatik Basti, Near Water Tank, Panipat. "Financial Assistance to Sh. Jay Kishan for Heart treatment, being poor."	1,00,000/-	SDO (C), Panipat.
241	U.O.No.7/ 2019-1GA/ CMS/4803dt.09.08.2019	Bhagwan Mahavir Swami Charitable Trust (Regd.), Marble Market, Sanoli Road, Panipat. "For organizing free Medical Camps and free distribution of Medicines to poor people."	1,00,000/-	SDO (C), Panipat.
242	U.O.No.7/ 2019-1GA/ CMS/4803dt.09.08.2019	Sanskriti Sanskar Sewa Samiti (Regn. No.01501), #101, Shiv Nagar, Gali No. 3, Panipat. "For free distribution of Books, Uniforms and Stationary to needy and helpless students."	1,00,000/-	SDO (C), Panipat.
243	U.O.No.7/ 2019-1GA/ CMS/4803dt.09.08.2019	Shree Radha Krishna Pariwar Sewa Samiti (Regn. No.00094), Near Aman Hospital, Bishan Sarup Colony, Panipat. "For organizing Mass Marriages of Poor Girls."	1,00,000/-	SDO (C), Panipat.
244	U.O.No.7/ 2019-1GA/ CMS/4803dt.09.08.2019	Pratishtha Foundation, Plot No. 67, Sukhdev Nagar, Near Bus Stand, Panipat. "For free distribution of Books, School Bags and Stationary to needy and helpless students."	5,00,000/-	SDO (C), Panipat.
245	U.O.No.7/ 2019-1GA/ CMS/4803dt.09.08.2019	Vrindavan Trust (Regd.), #113, First Floor, Bhatia Colony, Panipat. "For organizing free Medical Camps for Eyes for poor people."	1,00,000/-	SDO (C), Panipat.
246	U.O.No.7/ 2019-1GA/ CMS/4803dt.09.08.2019	Smt. Foolmati W/o Late Sh. Bhagwan Dass, #440/19, Ravidas Nagar, Panipat. "Financial Assistance to Smt. Foolmati for Heart treatment, being poor."	1,50,000/-	SDO (C), Panipat.
247	U.O.No.7/ 2019-1GA/ CMS/4813dt.09.08.2019	Gaushala Trust Society (Regn. No. 00734), Spatu Road, Ambala City. "For construction of Cow Shed & Platform."	11,00,000/-	SDO (C), Ambala City
248	U.O.No.7/ 2019-1GA/ CMS/4858dt.09.08.2019	All-India Rajput Students' Aid Society (Regd.), Maharana Pratap Hostel, Sector 25 (West), Chandigarh. "For construction/repair of Building."	1,00,000/-	SDO (C), Panchkula

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
249	U.O.No.7/ 2019-1GA/ CMS/4862dt.09.08.2019	Sh. Lal Singh S/o Sh. Daya Ram, Vill. Dhanirampura, Tehsil Pehowa, Distt. Kurukshetra. "Financial Assistance to Sh. Lal Singh for repair of house, being poor."	1,50,000/-	SDO (C), Pehowa.
250	U.O.No.7/ 2019-1GA/ CMS/4866dt.09.08.2019	Sh. Bhale Ram S/o Sh. Kundan Ram, Vill. Malkheri, P.O. Sanghan, Distt. Kaithal. "Financial Assistance to Sh. Bhale Ram for repair of house, being poor."	1,50,000/-	SDO (C), Kaithal.
251	U.O.No.7/ 2019-1GA/ CMS/4917dt.16.08.2019	Bharat Mata Trust (Regd.), #8-A, MC Colony, Hisar. "For construction of Water Tank, Floor of Hall and Toilet."	1,00,000/-	SDO (C), Hisar.
252	U.O.No.7/ 2019-1GA/ CMS/4917dt.16.08.2019	Shri Radha Krishna Sewa Samiti (Regn. No. 01714), Ram Arora Tent House, Near Shiv Park, Patel Nagar, Hisar. "For Mass Marriages of Poor Girls, Treatment of Sick Cows, Free distribution of Uniforms to Poor Students and cremation of un-identified dead bodies."	2,00,000/-	SDO (C), Hisar.
253	U.O.No.7/ 2019-1GA/ CMS/4917dt.16.08.2019	Krishan Parati Jan-Kalyan Samiti (Regd.), Prem Nagar, Hisar. "For Mass Marriages of Poor Girls, Treatment of Sick Cows, Free distribution of Uniforms to Poor Students and organizing Blood Donation Camp."	2,00,000/-	SDO (C), Hisar.
254	U.O.No.7/ 2019-1GA/ CMS/4917dt.16.08.2019	Bharat Vikas Prishad Veer Shakha (Regn. No. 2272), #151, Shopping Centre, Sector 13, Hisar. "For Deep Freeze for Shamshan Ghat at Sector 16-17, Hisar."	2,00,000/-	SDO (C), Hisar.
255	U.O.No.7/ 2019-1GA/ CMS/4917dt.16.08.2019	Shri Yog Bhagwan Krishan Kapila Gaushala (Regn. No. 8601), Shanti Nagar, Hisar. "For purchase of Fodder and Medicines for Cows."	2,00,000/-	SDO (C), Hisar.
256	U.O.No.7/ 2019-1GA/ CMS/4917dt.16.08.2019	Sant Namdev Charitable Trust (Regn. No. 414), Badwali Dhani, Hisar. "For Repair / Maintenance of Trust Building."	50,000/-	SDO (C), Hisar.
257	U.O.No.7/ 2019-1GA/ CMS/4917dt.16.08.2019	Sushila Bhawan Trust (Regd.), Purani Mandi Road, Hisar. "For Purchase of Furniture for Library."	2,00,000/-	SDO (C), Hisar.
258	U.O.No.7/ 2019-1GA/ CMS/4917dt.16.08.2019	Kumhar Dharmarth Trust (Regn. No. 487), Mohalla Kumharan, (Vijay Nagar), Hanuman Mandir, Behind Purani Sabji Mandi, Hisar. "For Repair / Maintenance of Building of Trust."	50,000/-	SDO (C), Hisar.
259	U.O.No.7/ 2019-1GA/ CMS/4928dt.16.08.2019	Aarogya Health Centre (Regn. No. 0074809), #317, Near Govt. Sr. Sec. School, 8 Marla, Patel Nagar, Hisar. "To organize Free Medical Camps and free distribution of Medicines to poor patients."	1,00,000/-	SDO (C), Hisar.
260	U.O.No.7/ 2019-1GA/ CMS/4928dt.16.08.2019	Panchayati Bhagirath Od Dharamshala Samiti (Regn. No. 02332), Patel Nagar, Hisar. "For Repair / Maintenance of Rooms of Dharamshala."	1,00,000/-	SDO (C), Hisar.
261	U.O.No.7/ 2019-1GA/ CMS/4928dt.16.08.2019	Haryana Bharat Vikas Foundation (Regd.), New Rishi Nagar, Near Vishwakarma Mandir, Hisar. "For free distribution of Artificial organs/limbs and Polio Caliper to Divyang."	2,00,000/-	SDO (C), Hisar.
262	U.O.No.7/ 2019-1GA/ CMS/4928dt.16.08.2019	Sagar Samrat Shiksha Samiti Od Samaj Haryana (Regn. No. 80), Od Dharamshala and Hostel, Delhi-Sirsa Bypass Road, in Front of Lal Bahadur Shastri Park, Hisar. "For construction of Toilet in Students' Hostel."	1,00,000/-	SDO (C), Hisar.
263	U.O.No.7/ 2019-1GA/ CMS/4928dt.16.08.2019	Maharaja Aggarsain Public Sr. Sec. School (Regn. No. 6191), New Grain Market, Sirsa Road, Hisar. "For repair of Rooms of the School."	1,00,000/-	SDO (C), Hisar.
264	U.O.No.7/ 2019-1GA/ CMS/4928dt.16.08.2019	Shri Shiv Mandir Trust (Regn. No. 01286), Shiv Mandir, MC Colony, Hisar. "For construction of Hall Room of Trust."	1,00,000/-	SDO (C), Hisar.
265	U.O.No.7/ 2019-1GA/ CMS/4928dt.16.08.2019	Priti Nagar Park Vikas Samiti (Regn. No. 7), #510, Preeti Nagar, Hisar. "For construction of Boundary Wall of the Park."	1,00,000/-	SDO (C), Hisar.
266	U.O.No.7/ 2019-1GA/ CMS/4928dt.16.08.2019	Shri Guru Singh Sabha (Regn. No. 263), Model Town, Hisar. "For Repair / Maintenance of Building / Bhawan."	1,00,000/-	SDO (C), Hisar.
267	U.O.No.7/ 2019-1GA/ CMS/4928dt.16.08.2019	Devbhumi Welfare Society (Regn. No. 527), #46, Om Enclave, New Model Town Extension, Hisar. "For organizing State Level Cultural Activities for promotion of Culture."	1,00,000/-	SDO (C), Hisar.
268	U.O.No.7/ 2019-1GA/ CMS/4870dt.13.08.2019	Guru Ravi Dass Sabha (Regn. No. 01435), Pundri, Distt. Kaithal. "For construction of Bhim Rao Ambedkar Bhawan."	10,00,000/-	SDO (C), Kaithal.
269	U.O.No.7/ 2019-1GA/ CMS/4870dt.13.08.2019	Mahadev Gau Sewa Trust (Regn. No. 2959), Near Shiv Mandir, Sangrauli Road, Teontha, Distt. Kaithal. "For construction of Cow Shed in Gaushala."	1,00,000/-	SDO (C), Kaithal.
270	U.O.No.7/ 2019-1GA/ CMS/4870dt.13.08.2019	Sh. Sohan Lal S/o Sh. Chandan, VPO Meoli, Tehsil Pundri, Distt. Kaithal. "Financial assistance to Sh. Sohan Lal for repair of House, being poor."	2,00,000/-	SDO (C), Kaithal.
271	U.O.No.7/ 2019-1GA/ CMS/4870dt.13.08.2019	Sh. Krishan Kumar Saini S/o Sh. Risal Singh, Ward No. 3, Pundri, Distt. Kaithal. "Financial assistance to Sh. Krishan Kumar Saini for repair of House, being poor."	2,00,000/-	SDO (C), Kaithal.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
272	U.O.No.7/ 2019-1GA/ CMS/4870dt.13.08.2019	Smt. Sudesh W/o Sh. Jai Pal, Ward No. 6, Pai Gate, Pundri, Distt. Kaithal. “Financial assistance to Smt. Sudesh for repair of House, being poor.”	50,000/-	SDO (C), Kaithal.
273	U.O.No.7/ 2019-1GA/ CMS/4870dt.13.08.2019	Smt. Bimla Devi W/o Late Sh. Ram Phal, Harijan Mohalla, Vill. Fatehpur, Tehsil Pundri, Distt. Kaithal. “Financial assistance to Smt. Bimla Devi for repair of House, being poor.”	1,00,000/-	SDO (C), Kaithal.
274	U.O.No.7/ 2019-1GA/ CMS/4870dt.13.08.2019	Veer Shiromani Maharana Partap Educational & Charitable Trust (Regn. No. 2028), VPO Pharal, Distt. Kaithal. “For purchase of Furniture for Library.”	1,00,000/-	SDO (C), Kaithal.
275	U.O.No.7/ 2019-1GA/ CMS/4870dt.13.08.2019	Smt. Pooja W/o Late Sh. Devender Kumar, Vill. Rasina, Distt. Kaithal. “Financial assistance to Smt. Pooja for repair of House, being poor.”	50,000/-	SDO (C), Kaithal.
276	U.O.No.7/ 2019-1GA/ CMS/4870dt.13.08.2019	Gram Panchayat Salimpur Madud, Tehsil Pundri, Distt. Kaithal. “For construction of Hall Room in Sikh Chaupal.”	7,00,000/-	SDO (C), Kaithal.
277	U.O.No.7/ 2019-1GA/ CMS/4870dt.13.08.2019	Gram Panchayat Pai, Tehsil Pundri, Distt. Kaithal. “For construction of IPB Street from House of Sh. Rajinder Kumar to Sh. Mewa Ram.”	2,50,000/-	SDO (C), Kaithal.
278	U.O.No.7/ 2019-1GA/ CMS/4870dt.13.08.2019	Gram Panchayat Fatehpur, Tehsil Pundri, Distt. Kaithal. “For construction of IPB Street from house of Sh. Narender Pal Singh Patpatia to Main Road.”	3,50,000/-	SDO (C), Kaithal.
279	U.O.No.7/ 2019-1GA/ CMS/4884dt.13.08.2019	Naya Savera Samiti (Regn. No. 1751), Vill. Jevli, Tehsil Badhra, Distt Charkhi Dadri. “For construction Hall for general public use.”	3,00,000/-	SDO (C), Badhra.
280	U.O.No.7/ 2019-1GA/ CMS/4884dt.13.08.2019	District Bar Association (Regd.), Charkhi Dadri. “For installation of CCTV Cameras and purchase of Furniture for Library.”	3,00,000/-	SDO (C), Charkhi Dadri.
281	U.O.No.7/ 2019-1GA/ CMS/4884dt.13.08.2019	Gram Panchayat Kadma, Block Jhojhu Kalan, Distt Charkhi Dadri. “Rs.2.00 lacs each i) For Purchase of Sports Equipments for youths. ii) For construction of Boundary Wall of Shaheed Samarak in Kadma.”	4,00,000/-	SDO (C), Badhra.
282	U.O.No.7/ 2019-1GA/ CMS/4884dt.13.08.2019	Gram Panchayat Kari Rupa, Block Badhra, Distt Charkhi Dadri. “For construction of Prajapat Samaj Chaupal.”	7,00,000/-	SDO (C), Badhra.
283	U.O.No.7/ 2019-1GA/ CMS/4884dt.13.08.2019	Gram Panchayat Kari Tokha, Block Badhra, Distt Charkhi Dadri. “For purchase of Sports Equipments for youth.”	1,00,000/-	SDO (C), Badhra.
284	U.O.No.7/ 2019-1GA/ CMS/4884dt.13.08.2019	Gram Panchayat Ladawas, Block Badhra, Distt Charkhi Dadri. “For purchase of Sports Equipments for youth.”	1,00,000/-	SDO (C), Badhra.
285	U.O.No.7/ 2019-1GA/ CMS/4894dt.13.08.2019	Gram Panchayat Palri, Block Jhojhu Kalan, Distt Charkhi Dadri. “Rs.1.00 lac each i) For Purchase of Books & Furniture for Library, installation of Water Cooler in Library. ii) For construction of Toilets and Park in the village Palri.”	2,00,000/-	SDO (C), Charkhi Dadri.
286	U.O.No.7/ 2019-1GA/ CMS/4894dt.13.08.2019	Gram Panchayat Sanjarwas, Block Bond Kalan, Distt Charkhi Dadri. “i) Rs.51,000/- for Purchase of Books & Furniture for Library in Shaheed Bagdawat Singh Sr. Sec. School, Vill. Sanjarwas. ii) Rs.11,000/- for Purchase of Books & Furniture for Library in Ambedkar Bhawan.”	62,000/-	SDO (C), Charkhi Dadri.
287	U.O.No.7/ 2019-1GA/ CMS/4894dt.13.08.2019	Sabka Sath Sabka Vikas Education avm Jankalyana Trust (Regn. No. 3714), Vill. Patuwas, Distt Charkhi Dadri. “For Purchase of Sports Equipments, T Shirts and Sports Shoes for youths.”	8,38,000/-	SDO (C), Charkhi Dadri.
288	U.O.No.7/ 2019-1GA/ CMS/4894dt.13.08.2019	Gram Panchayat Kakrauli Hukmi, Block Badhra, Distt. Charkhi Dadri. “For Purchase of Books & Furniture for Library in Ambedkar Bhawan.”	1,00,000/-	SDO (C), Badhra.
289	U.O.No.7/ 2019-1GA/ CMS/4902dt.13.08.2019	Vidhya Bharti Shiksha Samiti (Regn. No. 1350), VPO Lawan, Distt. Mahendergarh. “For construction of Hall.”	10,00,000/-	SDO (C), Mahendergarh.
290	U.O.No.7/ 2019-1GA/ CMS/4940dt.16.08.2019	Purvanchal Ekta Parishad (Regn. No. 02405), 60 feet Road, Jawahar Colony, NIT Faridabad. “For construction of Room and Toilet.”	1,00,000/-	SDO (C), Faridabad.
291	U.O.No.7/ 2019-1GA/ CMS/4940dt.16.08.2019	Avasiya Vikas Association Dabua Colony (Regn. No. 02763), C-19, Dabua Colony, Sector 50, Faridabad. “For free distribution of School Uniform and Books to poor students.”	1,00,000/-	SDO (C), Faridabad.
292	U.O.No.7/ 2019-1GA/ CMS/4940dt.16.08.2019	Gian Gurukul (Regn. No. 02454), #1379, Jawahar Colony, Faridabad. “For construction of Three Rooms in the School.”	15,00,000/-	SDO (C), Faridabad.
293	U.O.No.7/ 2019-1GA/ CMS/4940dt.16.08.2019	Jai Baba Burfani Yug Manch (Regn. No. 02558), #243, Parvatiya Colony, NIT, Faridabad. “For construction of Hall for free teaching of Poor Students.”	1,00,000/-	SDO (C), Faridabad.
294	U.O.No.7/ 2019-1GA/ CMS/4940dt.16.08.2019	Punjabi Vikas Sabha (Regn. No. 00786), Plot No. 14, Behind V.M. School, Near Jal Ghar, Jawahar Colony, Faridabad. “For construction of Toilets and Water Park.”	1,00,000/-	SDO (C), Faridabad.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
295	U.O.No.7/ 2019-1GA/ CMS/4940dt.16.08.2019	All India Karamarth Peoples Development Foundation (Regn. No. 38674), #306, Near Jat Chaupal, Vill. Saran, NIT, Faridabad. "For organizing Free Medical Camps and free distribution of Medicines to Poor patients."	1,00,000/-	SDO (C), Faridabad.
296	U.O.No.7/ 2019-1GA/ CMS/4940dt.16.08.2019	Asha Convent School, Sanjay Colony, Sector 22, NIT, Faridabad. "For Purchase of Books for Library."	1,00,000/-	SDO (C), Faridabad.
297	U.O.No.7/ 2019-1GA/ CMS/4940dt.16.08.2019	Bharti Global Education Society, D-264, Ajronda, Sector 15-A, Faridabad. "For construction of Hall, Two Rooms and Toilets with Water Tanks in Bharat Sanskar Public School."	10,00,000/-	SDO (C), Faridabad.
298	U.O.No.7/ 2019-1GA/ CMS/4951dt.16.08.2019	Shri Goverdhan Gaushala Samiti (Regn. No. 00647), Atta, (Sohna), Distt. Nuh. "For purchase of fodder & medicines for cows."	2,00,000/-	SDO (C), Nuh.
299	U.O.No.7/ 2019-1GA/ CMS/4951dt.16.08.2019	Veer Bhagat Singh Gaushala Samiti (Regn. No. 297), Vill. Kira, Tehsil & Distt. Nuh. "For construction of cow shed."	2,00,000/-	SDO (C), Nuh.
300	U.O.No.7/ 2019-1GA/ CMS/4951dt.16.08.2019	Yasin Meo Degree College, Nuh. "For construction of building and purchase of furniture."	14,00,000/-	SDO (C), Nuh.
301	U.O.No.7/ 2019-1GA/ CMS/4951dt.16.08.2019	Mewat Education Board (Regd. No. 01086), Nuh. "For construction of building of Ch. Mohd. Yashin Khan Meo Sr. Sec. School, Nuh."	8,00,000/-	SDO (C), Nuh.
302	U.O.No.7/ 2019-1GA/ CMS/4958dt.16.08.2019	Acharya Devdutt Bharti Shiksha Samiti (Regn. No. 00618), KC-158, Krishna Colony, Palwal. "For purchase of computers and furniture for computer lab in Shardhanand Public Sr. Sec. School, Vill. Alduka, Tehsil & Distt. Nuh."	5,00,000/-	SDO (C), Palwal.
303	U.O.No.7/ 2019-1GA/ CMS/4964dt.19.08.2019	Sant Kabir Vichar Samiti (Regn. No. 1903), Ward No. 1, Railway Line Paar, Kalanaur, Distt. Rohtak. "For construction of Building of Samiti for general public use."	5,00,000/-	SDO (C), Kalanaur.
304	U.O.No.7/ 2019-1GA/ CMS/4968dt.19.08.2019	Shri Daksh Prajapati Mandir Avm Dharmashala Samiti (Regn. No. 2232), Near Medical Turning, Kalanaur, Distt. Rohtak. "For construction of Hall Room for general public use."	5,00,000/-	SDO (C), Kalanaur.
305	U.O.No.7/ 2019-1GA/ CMS/5113dt.21.08.2019	Shri Multan Sabha (Regn. No. 00607), Multani Dharamshala, Chopra Wali Gali, Sirsa. "For construction of Dharamshala."	31,00,000/-	SDO (C), Sirsa.
306	U.O.No.7/ 2019-1GA/ CMS/5117dt.21.08.2019	Sh. Ratipal Singh S/o Late Sh. Mahipal Singh, Vill. Balwari, P.O. Kund, Tehsil & Distt. Rewari. "Financial Assistance to Sh. Ratipal Singh to compensate the loss due to death of his son due to electrocution."	1,00,000/-	SDO (C), Rewari.
307	U.O.No.7/ 2019-1GA/ CMS/5203dt.27.08.2019	Smt. Meena Yadav W/o Sh. Naresh Kumar, VPO Dungerwas, Distt. Rewari. "Financial assistance to Smt. Meena Yadav for repair of house, being poor."	1,00,000/-	SDO (C), Rewari.
308	U.O.No.7/ 2019-1GA/ CMS/5203dt.27.08.2019	Sh. Hemant Kumar S/o Sh. Bishan Singh, VPO Nayagaon, Distt. Rewari. "Financial assistance to Sh. Hemant Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Rewari.
309	U.O.No.7/ 2019-1GA/ CMS/5203dt.27.08.2019	Sh. Deepak S/o Sh. Mahender Singh, Vill. Gangaycha Ahir, P.O. Bikaner, Distt. Rewari. "Financial assistance to Sh. Deepak for repair of house, being poor."	1,00,000/-	SDO (C), Rewari.
310	U.O.No.7/ 2019-1GA/ CMS/5203dt.27.08.2019	Sh. Dhiraj Yadav S/o Sh. Mittersain, Vill. Mundiya Khara, Distt. Rewari. "Financial assistance to Sh. Dhiraj Yadav for repair of house, being poor."	1,00,000/-	SDO (C), Rewari.
311	U.O.No.7/ 2019-1GA/ CMS/5203dt.27.08.2019	Smt. Kusum W/o Sh. Vinay Singh, Gali No. 7, Gulabi Bag, Rewari. "Financial assistance to Smt. Kusum for repair of house, being poor."	1,00,000/-	SDO (C), Rewari.
312	U.O.No.7/ 2019-1GA/ CMS/5203dt.27.08.2019	Sh. Kuldeep S/o Sh. Rameshwar, Vill. Rajpura Istmurar, Distt. Rewari. "Financial assistance to Sh. Kuldeep for repair of house, being poor."	2,00,000/-	SDO (C), Rewari.
313	U.O.No.7/ 2019-1GA/ CMS/5203dt.27.08.2019	Neeraj Public School, Gokalpur, Distt. Rewari. "For repair and white wash of School Building."	10,00,000/-	SDO (C), Rewari.
314	U.O.No.7/ 2019-1GA/ CMS/5203dt.27.08.2019	Prof. Khushi Ram Memorial School, VPO Bharawas, Distt. Rewari. "For Purchase of Books and Furniture for Library and white wash of School Building."	7,00,000/-	SDO (C), Rewari.
315	U.O.No.7/ 2019-1GA/ CMS/5203dt.27.08.2019	Aneja Education Society (Regn. No. 0141), #244-R, Model Town, Rewari. "For construction of School Library and purchase of Books in Aneja Kiddos School."	5,00,000/-	SDO (C), Rewari.
316	U.O.No.7/ 2019-1GA/ CMS/5203dt.27.08.2019	Baba Sitaram Yuva Shakti Samiti (Regn. No. 01106), Gokal Garh, Distt. Rewari. "For levelling of Play Ground and Construction of Racing Track & Basket Ball Ground."	5,00,000/-	SDO (C), Rewari.
317	U.O.No.7/ 2019-1GA/ CMS/5121dt.21.08.2019	Smt. Shobha Rani W/o Late Sh. Bijender Singh, #548, Vill. Bijna, Tehsil Gharaunda, Distt. Karnal. "Financial Assistance to Smt. Shobha Rani to compensate the loss due to death of her Husband in Road Accident."	5,00,000/-	SDO (C), Karnal.
318	U.O.No.7/ 2019-1GA/ CMS/5165dt.22.08.2019	Sh. Subhash S/o Sh. Ramkumar, Vill. Phaphrana, Tehsil Assandh, Distt. Karnal. "Financial Assistance to Sh. Subhash to compensate the loss due to death of his son due to burn injuries in hot Sugar Mill ashes."	5,00,000/-	SDO (C), Assandh.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
319	U.O.No.7/ 2019-1GA/ CMS/5137dt.22.08.2019	District Bar Association (Regd.), Kurukshetra. "For construction of New Hall and Installation of Solar Plant."	21,00,000/-	SDO (C), Thanesar.
320	U.O.No.7/ 2019-1GA/ CMS/5141dt.22.08.2019	Residential Welfare Association (Regn. No. 01197), Sawroop Garden, Bajghera Road, Ward No. 1, Gurugram. "For Tree Plantation to protect the Environment."	10,00,000/-	SDO (C), Gurugram.
321	U.O.No.7/ 2019-1GA/ CMS/5141dt.22.08.2019	Resident Welfare Association Ashok Vihar Ph-II (Regn. No. 182), #A-27, Ashok Vihar, Phase-II Gurugram. "For free distribution of Books, Stationary, Uniforms & Medicines to economically weak students and organizing sports activities."	10,00,000/-	SDO (C), Gurugram.
322	U.O.No.7/ 2019-1GA/ CMS/5141dt.22.08.2019	Jangid Brahman Samudayik Jan Sewa Trust, #855/23, Hira Nagar, Khandsa Road, Gurugram. "For organizing free Medical Camps for poor people."	5,00,000/-	SDO (C), Gurugram.
323	U.O.No.7/ 2019-1GA/ CMS/5141dt.22.08.2019	Arya Adarsh High School, Arya Samaj, Model Town, Gurugram. "For construction of Room for Computer Lab and purchase of Computers in School."	6,00,000/-	SDO (C), Gurugram.
324	U.O.No.7/ 2019-1GA/ CMS/5148dt.22.08.2019	Sh. Raman Jaitly S/o Sh. Nand Lal Jaitly, #3A/88B, NIT Faridabad. "Financial assistance to Sh. Raman Jaitly for repair of house, being poor."	2,00,000/-	SDO (C), Faridabad.
325	U.O.No.7/ 2019-1GA/ CMS/5148dt.22.08.2019	Smt. Leela Rawat W/o Sh. Ram Singh Rawat, #2519-B, Gali No. 7, SGM Nagar, NIT Faridabad. "Financial assistance to Smt. Leela Rawat for repair of house, being poor."	2,00,000/-	SDO (C), Faridabad.
326	U.O.No.7/ 2019-1GA/ CMS/5148dt.22.08.2019	Smt. Anuradha Sharma W/o Sh. Kapil Sharma, #FCA-2816, SGM Nagar, NIT Faridabad. "Financial assistance to Smt. Anuradha Sharma for repair of house, being poor."	2,00,000/-	SDO (C), Faridabad.
327	U.O.No.7/ 2019-1GA/ CMS/5148dt.22.08.2019	Smt. Pavitri W/o Sh. Bharat Singh Rawat, #2518, Block -B, SGM Nagar, NIT Faridabad. "Financial assistance to Smt. Pavitri for repair of house, being poor."	2,00,000/-	SDO (C), Faridabad.
328	U.O.No.7/ 2019-1GA/ CMS/5148dt.22.08.2019	Sh. Arun Kumar Sharma S/o Sh. Sita Ram Sharma, #1J/10, NIT Faridabad. "Financial assistance to Sh. Arun Kumar Sharma for repair of house, being poor."	2,00,000/-	SDO (C), Faridabad.
329	U.O.No.7/ 2019-1GA/ CMS/5148dt.22.08.2019	Smt. Tanu W/o Sh. Manjeet Singh, #134, Bhagat Singh Colony, NIT Faridabad. "Financial assistance to Smt. Tanu for repair of house, being poor."	2,00,000/-	SDO (C), Faridabad.
330	U.O.No.7/ 2019-1GA/ CMS/5148dt.22.08.2019	Smt. Neha Sharma W/o Sh. Mukesh Sharma, #1H/83, NIT Faridabad. "Financial assistance to Smt. Neha Sharma for repair of house, being poor."	2,00,000/-	SDO (C), Faridabad.
331	U.O.No.7/ 2019-1GA/ CMS/5169dt.22.08.2019	Smt. Jaswanti W/o Late Sh. Ranbir Singh, Vill. Kulasi, Tehsil Bahadurgarh, Distt. Jhajjar. "Financial Assistance to Smt. Jaswanti to compensate the death of her Husband in Road Accident at Madhuban, Near Karnal."	2,00,000/-	SDO (C), Bahadurgarh.
332	U.O.No.7/ 2019-1GA/ CMS/5199dt.27.08.2019	Smt. Suman W/o Sh. Dharam Pal, Vill. Khatoti Kalan, Khatoti Sultanpur, Distt. Mahendergarh. "Financial Assistance to Smt. Suman for repair of House."	1,00,000/-	SDO (C), Narnaul.
333	U.O.No.7/ 2019-1GA/ CMS/5216dt.27.08.2019	Krishan Prabhakar Welfare Charitable Trust (Regn. No. FAC2018B11), #181/3, New Gupta Colony, Tohana, Distt. Fatehabad. "For construction of Building."	11,00,000/-	SDO (C), Tohana.
334	U.O.No.7/ 2019-1GA/ CMS/5216dt.27.08.2019	Shri Durga Mahila Maha Vidyalaya Samiti (Regn. No. 00118), Ratia Road, Tohana, Distt. Fatehabad. "For construction of Building."	21,00,000/-	SDO (C), Tohana.
335	U.O.No.7/ 2019-1GA/ CMS/5221dt.27.08.2019	Shri Madhav Jan Sewa Nayas (Regn. No. 1198), Shakti Service Station, Opp. IB College, G.T. Road, Panipat. "For construction of Multipurpose Auditorium at Vill. Patti Kalyan, G.T. Road, Samalkha, Distt. Panipat."	50,00,000/-	SDO (C), Samalkha.
336	U.O.No.7/ 2019-1GA/ CMS/5304dt.30.08.2019	Shri Krishan Kripa Sewa Samiti (Regd), Ambala City. "For construction of Yoga Hall."	5,00,000/-	SDO (C), Ambala City.
337	U.O.No.7/ 2019-1GA/ CMS/5304dt.30.08.2019	Welfare Association (Regn. No. 01081), #1258, Sector 10, U E, Ambala City. "For up-keeping of trees, Organizing Yoga & Health Awareness campaign."	1,00,000/-	SDO (C), Ambala City.
338	U.O.No.7/ 2019-1GA/ CMS/5304dt.30.08.2019	Shri Guru Granth Sahib Vidya Sewa Kendra Sewa Samiti (Regn. No. 71) Vill. Bahbalpur, Distt. Ambala. "For purchase of Computers for free training to poor students."	1,00,000/-	SDO (C), Ambala City.
339	U.O.No.7/ 2019-1GA/ CMS/5304dt.30.08.2019	Bharat Vikas Parishad, Maharishi Dayanand Branch, Ambala City. "For construction of Building."	5,00,000/-	SDO (C), Ambala City.
340	U.O.No.7/ 2019-1GA/ CMS/5304dt.30.08.2019	Kanshi Swaran Raj Upashrey Sabha (Regn. No. 01177), #1314, Sector 9, UE, Ambala City. "For Construction of Hall for general public use."	2,50,000/-	SDO (C), Ambala City.
341	U.O.No.7/ 2019-1GA/ CMS/5304dt.30.08.2019	Shree Vardhman Sathanakwasi Jain Sharawak Sangh (Regn. No. 00730), Mahavir Jain Marg, Ambala City. "For repair / renovation of PKR Jain School Building."	5,00,000/-	SDO (C), Ambala City.
342	U.O.No.7/ 2019-1GA/ CMS/5304dt.30.08.2019	Inner Wheel Club Ambala City, #893, Sector 7, Ambala City. "For free distribution of Books, Uniform, Stationary to poor students."	2,00,000/-	SDO (C), Ambala City.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
343	U.O.No.7/ 2019-1GA/ CMS/5304dt.30.08.2019	Rotary Club Ambala Central, #638, Sector 9, Ambala City. "For free distribution of Books, Uniform, Stationary to poor students."	5,00,000/-	SDO (C), Ambala City.
344	U.O.No.7/ 2019-1GA/ CMS/5304dt.30.08.2019	The Ambala Urban Estate Welfare Society (Regd.), #999/7, UE, Ambala City. "For organizing Mass Marriages of poor Girls, free Health Camps for poor people."	2,00,000/-	SDO (C), Ambala City.
345	U.O.No.7/ 2019-1GA/ CMS/5304dt.30.08.2019	Urban Estate Welfare Association Sector 8, Ambala City. "For up-keeping of trees, Organizing Yoga & Health Awareness campaign."	1,00,000/-	SDO (C), Ambala City.
346	U.O.No.7/ 2019-1GA/ CMS/5304dt.30.08.2019	Urban Estate Welfare Association (Regd.), Community Centre, Sector 1, Ambala City. "For organizing free Medical Camps for poor people."	1,00,000/-	SDO (C), Ambala City.
347	U.O.No.7/ 2019-1GA/ CMS/5304dt.30.08.2019	Lions Club Ambala Lotus (Regn. No. 123208), #221, Shukal Kund Road, Ambala City. "For organizing Cleanliness and Beti Bachao Campaign."	51,000/-	SDO (C), Ambala City.
348	U.O.No.7/ 2019-1GA/ CMS/5319dt.30.08.2019	Baba Banda Singh Bahadur Educational Trust, #121, Sector 11, Nanak Nagar, Jammu, Jammu & Kashmir. "For construction of Building of Baba Banda Singh Bahadur Public School at Bareri Nowshera, Distt. Rajouri, J & K."	21,00,000/-	Under Secretary (CM Cell-II).
349	U.O.No.7/ 2019-1GA/ CMS/5328dt.30.08.2019	Sant Kabir Dhanak Utthan Sangthan Hansi (Regn. No. 02468), Near Sainik Public School, Barwala Road, Hansi, Distt. Hisar. "For construction of Library and purchase of Library Books."	2,00,000/-	SDO (C), Hansi.
350	U.O.No.7/ 2019-1GA/ CMS/5322dt.30.08.2019	Guru Arjan Dev Girls Senior Secondary School, Assandh, Distt. Karnal. "For construction of Library and purchase of Library Books."	10,00,000/-	SDO (C), Assandh.
351	U.O.No.7/ 2019-1GA/ CMS/5322dt.30.08.2019	Main Gurudwara Singh Sabha Munak (Regn. No. 08172, V.P.O. Munak, Assandh, Distt. Karnal. "For construction of Community Hall."	11,00,000/-	SDO (C), Assandh.
352	U.O.No.7/ 2019-1GA/ CMS/5322dt.30.08.2019	Jangra Utthan Sabha (Regn. No. 07629), Assandh, Distt. Karnal. "For construction of Community Hall."	10,00,000/-	SDO (C), Assandh.
353	U.O.No.7/ 2019-1GA/ CMS/5332dt.30.08.2019	Smt. Neelam Singh W/o Sh. Pankaj Singh, #505, Girdhari Lal Colony, Fatehpur Chandila, Faridabad. "Financial assistance to Smt. Neelam Singh for repair of House, being poor."	2,00,000/-	SDO (C), Faridabad.
354	U.O.No.7/ 2019-1GA/ CMS/5332dt.30.08.2019	Smt. Krishan Kanta Bhandari W/o Sh. Kishori Lal Bhandari, #R-204, Adarash Colony, NIT Faridabad. "Financial assistance to Smt. Krishan Kanta Bhandari for repair of House, being poor."	2,00,000/-	SDO (C), Faridabad.
355	U.O.No.7/ 2019-1GA/ CMS/5332dt.30.08.2019	Sh. Kuldeep Singh S/o Sh. Jatinder Pal Singh, #15, Near Gurudwara, Bhagat Singh Colony, NIT-5, Faridabad. "Financial assistance to Sh. Kuldeep Singh for repair of House, being poor."	2,00,000/-	SDO (C), Faridabad.
356	U.O.No.7/ 2019-1GA/ CMS/5332dt.30.08.2019	Friend's Social Worker's Association (Regn. No. 77), Main Market No. 5, NIT Faridabad. "For purchase of Funeral Van (Shav Vahan) at Shamshan Ghat, Patel Chowk, Faridabad."	11,00,000/-	SDO (C), Faridabad.
357	U.O.No.7/ 2019-1GA/ CMS/5339dt.30.08.2019	Gram Panchayat Sirasgarh, Block Barara, Distt. Ambala. "For construction of Community Hall in Vill. Sirasgarh for general public use."	5,00,000/-	SDO (C), Barara.
358	U.O.No.7/ 2019-1GA/ CMS/5339dt.30.08.2019	Gram Panchayat Mullana, Block Barara, Distt. Ambala. "Rs.5.00 lakh for construction of Jain Dharamshala, Rs.2.00 lakh for construction of Inter Locking Street from Main Road to Bazar."	7,00,000/-	SDO (C), Barara.
359	U.O.No.7/ 2019-1GA/ CMS/5339dt.30.08.2019	Gram Panchayat Rukri, Block Barara, Distt. Ambala. "For construction of Community Hall in Vill. Rukri for general public use."	5,00,000/-	SDO (C), Barara.
360	U.O.No.7/ 2019-1GA/ CMS/5339dt.30.08.2019	Gram Panchayat Sahlepur Jamalmajra, Block Barara, Distt. Ambala. "For construction of street from House of Ajit Singh Balmiki to House of Karam Singh in Vill. Jamalmajra."	60,000/-	SDO (C), Barara.
361	U.O.No.7/ 2019-1GA/ CMS/5339dt.30.08.2019	Gram Panchayat Ugala, Block Barara, Distt. Ambala. "For construction of Balmiki Chauapal near Subri Road, Ugala."	5,00,000/-	SDO (C), Barara.
362	U.O.No.7/ 2019-1GA/ CMS/5339dt.30.08.2019	Secretary, Municipal Committee Barara, Distt. Ambala. "For construction of BC Chaupal in Ward No. 4, Barara for general public use."	6,40,000/-	SDO (C), Barara.
363	U.O.No.7/ 2019-1GA/ CMS/5339dt.30.08.2019	Gram Panchayat Adhoya (M), Block Barara, Distt. Ambala. "For installation of Tiles & Beautification of Shahid Udham Singh Chowk Adhoya."	2,00,000/-	SDO (C), Barara.
364	U.O.No.7/ 2019-1GA/ CMS/5546dt.09.09.2019	Sh. Mahinder Pal S/o Sh. Puran Chand, Vill. Bahlolpur, Distt. Kurukshetra. "Financial assistance to Sh. Mahinder Pal for repair of House, being poor."	2,00,000/-	SDO (C), Thanesar
365	U.O.No.7/ 2019-1GA/ CMS/5580dt.09.09.2019	Smt. Pooja W/o Sh. Shiv Kishore Pal, New Colony, Thanesar, Kurukshetra. "Financial assistance to Smt. Pooja for repair of House, being poor."	50,000/-	SDO (C), Thanesar.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
366	U.O.No.7/ 2019-1GA/ CMS/5580dt.09.09.2019	Sh. Gaurav S/o Sh. Mia Singh, Ward No. 7, Gandhi Nagar, Thanesar, Kurukshetra. "Financial assistance to Sh. Gaurav for repair of House, being poor."	50,000/-	SDO (C), Thanesar.
367	U.O.No.7/ 2019-1GA/ CMS/5580dt.09.09.2019	Sh. Vijay Singh S/o Sh. Prabhunath Rajbhar, #49/1, Ratgal, Thanesar, Kurukshetra. "Financial assistance to Sh. Vijay Singh for repair of House, being poor."	2,00,000/-	SDO (C), Thanesar.
368	U.O.No.7/ 2019-1GA/ CMS/5580dt.09.09.2019	Sh. Sohan Lal S/o Ramnath, #95, Ward No. 4, Ram Gali Chota Bazar, Thanesar, Kurukshetra. "Financial assistance to Sh. Sohan Lal for repair of House, being poor."	1,00,000/-	SDO (C), Thanesar.
369	U.O.No.7/ 2019-1GA/ CMS/5580dt.09.09.2019	Smt. Ravinder Devi W/o Sh. Satpal Kumar, Gandhi Nagar, Thanesar, Kurukshetra. "Financial assistance to Smt. Ravinder Devi for repair of House, being poor."	20,000/-	SDO (C), Thanesar.
370	U.O.No.7/ 2019-1GA/ CMS/5580dt.09.09.2019	Sh. Satish S/o Sh. Santu Ram, Vill. Fathupur, Thanesar, Kurukshetra. "Financial assistance to Sh. Satish for repair of House, being poor."	20,000/-	SDO (C), Thanesar.
371	U.O.No.7/ 2019-1GA/ CMS/5580dt.09.09.2019	Sh. Gurmeet S/o Sh. Mohan Lal, Gandhi Nagar, Thanesar, Kurukshetra. "Financial assistance to Sh. Gurmeet for repair of House, being poor."	50,000/-	SDO (C), Thanesar.
372	U.O.No.7/ 2019-1GA/ CMS/5580dt.09.09.2019	Sh. Pardeep Kumar S/o Sh. Jug Lal, Vill. Barna, Thanesar, Kurukshetra. "Financial assistance to Sh. Pardeep Kumar for repair of House, being poor."	30,000/-	SDO (C), Thanesar.
373	U.O.No.7/ 2019-1GA/ CMS/5580dt.09.09.2019	Sh. Vinod Kumar S/o Sh. Rameshwar Dass, Vill. Barna, Thanesar, Kurukshetra. "Financial assistance to Sh. Vinod Kumar for repair of House, being poor."	34,000/-	SDO (C), Thanesar.
374	U.O.No.7/ 2019-1GA/ CMS/5580dt.09.09.2019	Sh. Naresh Kumar S/o Sh. Deep Chand, Kirmach Road, Parshu Ram Colony, Thanesar, Kurukshetra. "Financial assistance to Sh. Naresh Kumar for repair of House, being poor."	1,00,000/-	SDO (C), Thanesar.
375	U.O.No.7/ 2019-1GA/ CMS/5580dt.09.09.2019	Smt. Munni W/o Sh. Raj Kumar, Patiala Bank Colony, Thanesar, Kurukshetra. "Financial assistance to Smt. Munni Rani for repair of House, being poor."	15,000/-	SDO (C), Thanesar.
376	U.O.No.7/ 2019-1GA/ CMS/5580dt.09.09.2019	Smt. Sunita W/o Sh. Arvind Kumar, Patiala Bank Colony, Thanesar, Kurukshetra. "Financial assistance to Smt. Sunita for repair of House, being poor."	20,000/-	SDO (C), Thanesar.
377	U.O.No.7/ 2019-1GA/ CMS/5581dt.09.09.2019	Sh. Sunny S/o Sh. Ram Diyan, Ward No. 7, Gandhi Nagar, Thanesar, Kurukshetra. "Financial assistance to Sh. Sunny for repair of House, being poor."	50,000/-	SDO (C), Thanesar.
378	U.O.No.7/ 2019-1GA/ CMS/5581dt.09.09.2019	Sh. Shyam Lal S/o Sh. Laxman Dass, New Colony, Thanesar, Kurukshetra. "Financial assistance to Sh. Shyam Lal for repair of House, being poor."	2,00,000/-	SDO (C), Thanesar.
379	U.O.No.7/ 2019-1GA/ CMS/5581dt.09.09.2019	Smt. Saroj W/o SH. Rajesh Kumar, 1149/19, Amin Road, Patiala Bank Colony, Thanesar, Kurukshetra. "Financial assistance to Smt. Saroj for repair of House, being poor."	20,000/-	SDO (C), Thanesar.
380	U.O.No.7/ 2019-1GA/ CMS/5581dt.09.09.2019	Sh. Rohit S/o Sh. Jasmer Singh, Vill. Ratgal, Thanesar, Kurukshetra. "Financial assistance to Sh. Rohit for repair of House, being poor."	1,00,000/-	SDO (C), Thanesar.
381	U.O.No.7/ 2019-1GA/ CMS/5581dt.09.09.2019	Smt. Jugnu W/o Sh. Susheel Chopra, #734A-7, Patel Nagar, Thanesar, Kurukshetra. "Financial assistance to Smt. Jugnu for repair of House, being poor."	20,000/-	SDO (C), Thanesar.
382	U.O.No.7/ 2019-1GA/ CMS/5581dt.09.09.2019	Sh. Rohtash S/o Sh. Prem Chand, #1149/19, Patiala Bank Basti, Amin Marg, Thanesar, Kurukshetra. "Financial assistance to Sh. Rohtash for repair of House, being poor."	20,000/-	SDO (C), Thanesar.
383	U.O.No.7/ 2019-1GA/ CMS/5581dt.09.09.2019	Sh. Malkeet Singh S/o Sh. Sewa Singh, 495/5, Mohan Nagar, Thanesar, Kurukshetra. "Financial assistance to Sh. Malkeet Singh for repair of House, being poor."	20,000/-	SDO (C), Thanesar.
384	U.O.No.7/ 2019-1GA/ CMS/5581dt.09.09.2019	Smt. Kamlesh Rani W/o Sh. Harish Kumar, New Colony, Thanesar, Kurukshetra. "Financial assistance to Smt. Kamlesh Rani for repair of House, being poor."	20,000/-	SDO (C), Thanesar.
385	U.O.No.7/ 2019-1GA/ CMS/5581dt.09.09.2019	Smt. Sunita W/o Sh. Somdutt, #483, Ward No. 6, Bharodutt Ki Saroy, Railway Road, Thanesar, Kurukshetra. "Financial assistance to Smt. Sunita for repair of House, being poor."	20,000/-	SDO (C), Thanesar.
386	U.O.No.7/ 2019-1GA/ CMS/5581dt.09.09.2019	Sh. Rajpal S/o Sh. Ami Lal, Main Gali, Vill. Mirzapur, Thanesar, Kurukshetra. "Financial assistance to Sh. Rajpal for repair of House, being poor."	1,00,000/-	SDO (C), Thanesar.
387	U.O.No.7/ 2019-1GA/ CMS/5581dt.09.09.2019	Smt. Usha Rani W/o Sh. Rakesh Kumar, Kirti Nagar, Thanesar, Kurukshetra. "Financial assistance to Smt. Usha Rani for repair of House, being poor."	20,000/-	SDO (C), Thanesar.
388	U.O.No.7/ 2019-1GA/ CMS/5581dt.09.09.2019	Smt. Nilam Rani W/o Sh. Raj Kumar, Deha Basti, Shekhan Wala Mohalla, Thanesar, Kurukshetra. "Financial assistance to Smt. Nilam Rani for repair of House, being poor."	1,50,000/-	SDO (C), Thanesar.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
389	U.O.No.7/ 2019-1GA/ CMS/5582dt.09.09.2019	Major Nitin Bali Geeta Niketan Vidya Mandir, Sunderpur Marg, Kurukshetra. "For construction of Yoga Hall, Computer & Science Lab."	5,00,000/-	SDO (C), Thanesar.
390	U.O.No.7/ 2019-1GA/ CMS/5582dt.09.09.2019	Shree Guru Ravidas Mandir and Dharamshala Sabha (Regn. No. 00017), Ambedkar Chowk, Thanesar, Kurukshetra. "For construction of Two Rooms in Dharamshala."	5,00,000/-	SDO (C), Thanesar.
391	U.O.No.7/ 2019-1GA/ CMS/5582dt.09.09.2019	Sh. Gurmej Singh S/o Sh. Mohan Lal, Near Shiv Mandir, Vill. Kheri Bodla, Thanesar, Kurukshetra. "Financial assistance to Sh. Gurmej Singh for repair of House, being poor."	31,000/-	SDO (C), Thanesar.
392	U.O.No.7/ 2019-1GA/ CMS/5582dt.09.09.2019	Sh. Rajbir S/o Sh. Budh Ram, #3823/8, Bye Pass Road, Gandhi Nagar, Thanesar, Kurukshetra. "Financial assistance to Sh. Rajbir Singh for repair of House, being poor."	25,000/-	SDO (C), Thanesar.
393	U.O.No.7/ 2019-1GA/ CMS/5582dt.09.09.2019	Sh. Amarjeet S/o Sh. Ramphal, #266/8, Gandhi Nagar, Thanesar, Kurukshetra. "Financial assistance to Sh. Amarjeet for repair of House, being poor."	25,000/-	SDO (C), Thanesar.
394	U.O.No.7/ 2019-1GA/ CMS/5582dt.09.09.2019	Smt. Sunehari W/o Late Sh. Bachna Ram, Bishnagarh, Thanesar, Kurukshetra. "Financial assistance to Smt. Sunehari for repair of House, being poor."	1,00,000/-	SDO (C), Thanesar.
395	U.O.No.7/ 2019-1GA/ CMS/5582dt.09.09.2019	Smt. Santro Devi W/o Sh. Rishi Pal, Vill. Jyotisar, Thanesar, Kurukshetra. "Financial assistance to Smt. Santro Devi for repair of House, being poor."	1,00,000/-	SDO (C), Thanesar.
396	U.O.No.7/ 2019-1GA/ CMS/5582dt.09.09.2019	Sh. Surender Kumar S/o Sh. Mam Chand, #471/19, Bharodutt Ki Saroy, Railway Road, Thanesar, Kurukshetra. "Financial assistance to Sh. Surender Kumar for repair of House, being poor."	20,000/-	SDO (C), Thanesar.
397	U.O.No.7/ 2019-1GA/ CMS/5582dt.09.09.2019	Sh. Somdutt S/o Sh. Mam Chand, #483/6, Bharodutt Ki Saroy, Railway Road, Thanesar, Kurukshetra. "Financial assistance to Sh. Somdutt for repair of House, being poor."	20,000/-	SDO (C), Thanesar.
398	U.O.No.7/ 2019-1GA/ CMS/5582dt.09.09.2019	Sh. Raj Kumar S/o Sh. Joginder Singh, #2515/5, Anchla Chowk, Thanesar, Kurukshetra. "Financial assistance to Sh. Raj Kumar for repair of House, being poor."	1,50,000/-	SDO (C), Thanesar.
399	U.O.No.7/ 2019-1GA/ CMS/5582dt.09.09.2019	Sh. Ravi Kumar S/o Sh. Daya Ram, Gandhi Nagar, Thanesar, Kurukshetra. "Financial assistance to Sh. Ravi Kumar for repair of House, being poor."	1,50,000/-	SDO (C), Thanesar.
400	U.O.No.7/ 2019-1GA/ CMS/5582dt.09.09.2019	Sh. Bakshish Kumar S/o Sh. Narsi Ram, Vill. Shamaspur, Thanesar, Kurukshetra. "Financial assistance to Sh. Bakshish Kumar for repair of House, being poor."	50,000/-	SDO (C), Thanesar.
401	U.O.No.7/ 2019-1GA/ CMS/5588dt.09.09.2019	Smt. Kulwinder Kaur W/o Sh. Sukhchain Singh, Plot Dhupsari, Mohanpur, Distt. Kurukshetra. "Financial assistance to Smt. Kulwinder Kaur for repair of house, being poor."	25,000/-	SDO (C), Shahbad.
402	U.O.No.7/ 2019-1GA/ CMS/5588dt.09.09.2019	Sh. Narender Singh S/o Sh. Mohan Singh, #1232/15, Adarsh Colony, Pipli, Distt. Kurukshetra. "Financial assistance to Sh. Narender Singh for repair of house, being poor."	20,000/-	SDO (C), Thanesar.
403	U.O.No.7/ 2019-1GA/ CMS/5588dt.09.09.2019	Sh. Amit Kumar S/o Sh. Ramesh Chand, Vill. Sudhpur, Distt. Kurukshetra. "Financial assistance to Smt. Amit Kumar for repair of house, being poor."	40,000/-	SDO (C), Thanesar.
404	U.O.No.7/ 2019-1GA/ CMS/5590dt.09.09.2019	Shri Muni Kultaran Tirath Khel Committee (Regd.) Vill. Kirmich, Distt. Kurukshetra. "For Promotion of Sports Activities."	5,00,000/-	SDO (C), Thanesar
405	U.O.No.7/ 2019-1GA/ CMS/5593dt.09.09.2019	Jaat Samaj Sabha (Regn. No. 01509), Shahabad (M), Distt. Kurukshetra. "For construction of Sir Chhotu Ram Bhawan (Bhilding) for general public use."	21,00,000/-	SDO (C), Shahabad (M)
406	U.O.No.7/ 2019-1GA/ CMS/5550dt.09.09.2019	Smt. Suman W/o Sh. Prem Chand, #162, Ward No. 03, Kesri, Distt. Ambala. "Financial assistance to Smt. Suman for repair of House, being poor."	1,00,000/-	SDO (C), Ambala Cantt.
407	U.O.No.7/ 2019-1GA/ CMS/5554dt.09.09.2019	Sh. Manoj Kumar S/o Sh. Maya Ram, Vill. Chhouli Basatianwala, Distt. Yamuna Nagar. "Financial assistance to Sh. Manoj Kumar for repair of House, being poor."	2,00,000/-	SDO (C), Bilaspur.
408	U.O.No.7/ 2019-1GA/ CMS/5554dt.09.09.2019	Smt. Pooja W/o Sh. Akhlesh Tyagi, Vill. Mumidi Aurangabad, Distt. Yamuna Nagar. "Financial assistance to Smt. Pooja for repair of House, being poor."	1,00,000/-	SDO (C), Bilaspur.
409	U.O.No.7/ 2019-1GA/ CMS/5565dt.09.09.2019	Sh. Manoj Sharma S/o Sh. Ram Rattan, Kali Mata Mandir, Kalka, Distt. Panchkula. "Financial assistance to Sh. Manoj Sharma for repair of House, being poor."	50,000/-	SDO (C), Kalka.
410	U.O.No.7/ 2019-1GA/ CMS/5565dt.09.09.2019	Miss Rohini Sharma D/o Sh. Rattan Lal Sharma, Vill. Manak Tabra, Tehsil Raipur Rani, Distt. Panchkula. "Financial assistance to Miss Rohini Sharma for repair of House, being poor."	50,000/-	SDO (C), Panchkula.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
411	U.O.No.7/ 2019-1GA/ CMS/5565dt.09.09.2019	Smt. Deepali Dewan W/o Sh. Shama Kant Dewan, #611, Amravati Enclave, Tehsil Kalka, Distt. Panchkula. "Financial assistance to Smt. Deepali Dewan for repair of House, being poor."	2,00,000/-	SDO (C), Kalka.
412	U.O.No.7/ 2019-1GA/ CMS/5565dt.09.09.2019	Sh. Bhuvnesh Sharma S/o Sh. Chander Mohan Sharma #510/4, Main Bazar, Kurari Mohalla, Kalka, Distt. Panchkula. "Financial assistance to Sh. Bhuvnesh Sharma for repair of House, being poor."	2,00,000/-	SDO (C), Kalka.
413	U.O.No.7/ 2019-1GA/ CMS/5565dt.09.09.2019	Sh. Manish Arora S/o Sh. Ved Parkash, #1082, Shakti Nagar, Kalka, Distt. Panchkula. "Financial assistance to Sh. Manish Arora for repair of House, being poor."	2,00,000/-	SDO (C), Kalka.
414	U.O.No.7/ 2019-1GA/ CMS/5565dt.09.09.2019	Smt. Banso Kaur W/o Late Sh. Sher Singh, Vill. Khol Fateh Singh, Tehsil Kalka, Distt. Panchkula. "Financial assistance to Smt. Banso Kaur to compensate the loss due to death of her husband in accident."	1,00,000/-	SDO (C), Kalka.
415	U.O.No.7/ 2019-1GA/ CMS/5565dt.09.09.2019	Smt. Jaswinder Kaur W/o Late Sh. Jagtar Singh, Vill. Paploha, Tehsil Kalka, Distt. Panchkula. "Financial assistance to Smt. Jaswinder Kaur for repair of House, being poor."	1,00,000/-	SDO (C), Kalka.
416	U.O.No.7/ 2019-1GA/ CMS/5565dt.09.09.2019	Sh. Parvesh Kumar S/o Sh. Brij Mohan, #738/B-2, Vishwakarma Colony, Near Hanuman Mandir, Pinjore, Distt. Panchkula. "Financial assistance to Sh. Parvesh Kumar for repair of House, being poor."	1,00,000/-	SDO (C), Kalka.
417	U.O.No.7/ 2019-1GA/ CMS/5565dt.09.09.2019	Sh. Bal Kishan Sharma S/o Sh. Ram Saroop, Ward No. 11, Near Pakka Talab, Raipur Rani, Distt. Panchkula – 134204. "Financial assistance to Sh. Bal Kishan Sharma for repair of House, being poor."	1,00,000/-	SDO (C), Panchkula.
418	U.O.No.7/ 2019-1GA/ CMS/5565dt.09.09.2019	Sh. Rukam Pun S/o Sh. Om Pun, #150, Amravati Enclave, Tehsil Kalka, Panchkula. "Financial assistance to Sh. Rukam Pun for repair of House, being poor."	2,00,000/-	SDO (C), Kalka.
419	U.O.No.7/ 2019-1GA/ CMS/5565dt.09.09.2019	Sh. Shobhit Bali S/o Sh. Ashok Kumar Bali Flat No 202, Block-TH, GH-79, AWHO (Sandeep Vihar), Sec-20, Panchkula. "Financial assistance to Sh. Shobhit Bali for repair of House, being poor."	1,90,000/-	SDO (C), Panchkula.
420	U.O.No.7/ 2019-1GA/ CMS/5604dt.09.09.2019	Smt. Darshna Devi W/o Sh. L N Sharma, #371, Sector-25, Panchkula. "Financial assistance to Smt. Darshna Devi for repair of House, being poor."	1,00,000/-	SDO (C), Panchkula.
421	U.O.No.7/ 2019-1GA/ CMS/5604dt.09.09.2019	Bhagat Ram Ronki Ram Memorial Sewa Society (Regn. No. 00633), Guggamari No. 03, Rajipur, Near Surajpur, Tehsil Kalka, Distt. Panchkula. "For organizing Sports Activities and purchase of Sports Equipments for youths."	1,00,000/-	SDO (C), Kalka.
422	U.O.No.7/ 2019-1GA/ CMS/5604dt.09.09.2019	Shree Sanatam Dharam Sabha Jai Bajrang Bali Mandir (Regn. No. 00730), Shiv Colony, Gali No. 03, Pinjore, Distt. Panchkula. "For purchase of Library Books and Furniture."	50,000/-	SDO (C), Kalka.
423	U.O.No.7/ 2019-1GA/ CMS/5604dt.09.09.2019	Sh. Chote Lal S/o Sh. Ram Vachan Paswan, Tibbi Mohalla, Ward No. 01, Kalka, Distt. Panchkula. "Financial assistance to Sh. Chote Lal for repair of House, being poor."	30,000/-	SDO (C), Kalka.
424	U.O.No.7/ 2019-1GA/ CMS/5604dt.09.09.2019	Vivekanand Manav Sewa Society (Regn. No. 00081), Punj Niwas, Near Khera Mandir, Shiv Colony, Bitna Road, Pinjore, Distt. Panchkula. "For purchase of medicines for free distribution among poor people."	50,000/-	SDO (C), Kalka.
425	U.O.No.7/ 2019-1GA/ CMS/5604dt.09.09.2019	Miss Sakshi Mishra D/o Sh. Vijay Mishra, #986, Near Gugga Mari, Bharat Nagar, Kalka, Distt. Panchkula. "Financial assistance to Miss Sakshi Mishra for repair of House, being poor."	50,000/-	SDO (C), Kalka.
426	U.O.No.7/ 2019-1GA/ CMS/5604dt.09.09.2019	Miss Bhupinder Kaur D/o Late S. Arjun Singh, #33, Vill. Majra Mehtab, Tehsil Kalka, Distt. Panchkula. "Financial assistance to Miss Bhupinder Kaur for repair of House, being poor."	50,000/-	SDO (C), Kalka.
427	U.O.No.7/ 2019-1GA/ CMS/5604dt.09.09.2019	Miss Ramandeep Kuar D/o Sh. Bisa Ram, VPO Pattan, Kalka, Distt. Panchkula. "Financial assistance to Miss Ramandeep Kuar for repair of House, being poor."	30,000/-	SDO (C), Kalka.
428	U.O.No.7/ 2019-1GA/ CMS/5604dt.09.09.2019	Sh. Sanjeev Kaushal S/o Sh. Ram Saroop Sharma, #189, Radha Krishan Nagar, Near GPS, Dharampur Colony, Kalka, Distt. Panchkula. "Financial assistance to Sh. Sanjeev Kaushal for repair of House, being poor."	50,000/-	SDO (C), Kalka.
429	U.O.No.7/ 2019-1GA/ CMS/5604dt.09.09.2019	Sh. Sunil Kumar S/o Sh. Balbir Singh, #57, Vishvkarma Street, Manakpur Nanakchand, Kalka, Distt. Panchkula. "Financial assistance to Sh. Sunil Kumar for repair of House, being poor."	50,000/-	SDO (C), Kalka.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
430	U.O.No.7/ 2019-1GA/ CMS/5604dt.09.09.2019	Sh. Inder Kumar S/o Sh. Gurucharan Dass, #304B, Railway Colony, Kalka, Distt. Panchkula- 133302. "Financial assistance to Sh. Inder Kumar for repair of House, being poor."	50,000/-	SDO (C), Kalka.
431	U.O.No.7/ 2019-1GA/ CMS/5583dt.09.09.2019	The Executive Officer, Municipal Committee, Taraori, Distt. Karnal. "For i) Rs.2.50 lakh each for construction of Street from Sonkra Road to House of Sh. Ramesh S/o Sh. Lal Chand and Hall in Swami Brahmanand Ashram for general public use. ii) Rs.4.00 lakh each for construction of Hall in Harijan Chaupal Near Gurudwara and Odd Rajput Chopal Near Kila Taraori."	13,00,000/-	SDO (C), Karnal.
432	U.O.No.7/ 2019-1GA/ CMS/5583dt.09.09.2019	Shri Balaji Sewa Bajrang Mandal (Regn. No. 08102), VIP Colony, Kisan Basti, Near H.I.R.D., Nilokheri, Distt. Karnal. "For construction of Hall for general public use."	2,50,000/-	SDO (C), Karnal.
433	U.O.No.7/ 2019-1GA/ CMS/5583dt.09.09.2019	Manav Sewa Dal (Regn. No. 897), Taraori, Distt. Karnal. "For construction of Hall for general public use."	2,50,000/-	SDO (C), Karnal.
434	U.O.No.7/ 2019-1GA/ CMS/5583dt.09.09.2019	Shiv Shakti Sankirtan Mandal (Regn. No. 01116), Taraori, Distt. Karnal. "For construction of Hall for general public use."	1,00,000/-	SDO (C), Karnal.
435	U.O.No.7/ 2019-1GA/ CMS/5583dt.09.09.2019	Smt. Baljinder Kaur W/o Sh. Jit Singh, G-12, Goraya Farm, Nilokheri, Distt. Karnal. "Financial assistance to Smt. Baljinder Kaur for repair of house, being poor."	50,000/-	SDO (C), Karnal.
436	U.O.No.7/ 2019-1GA/ CMS/5583dt.09.09.2019	Sh. Ravinder Kumar S/o Sh. Pirthi Chand, #83, Gurudwara Road, Taraori, Distt. Karnal. "Financial assistance to Sh. Ravinder Kumar for repair of house, being poor."	25,000/-	SDO (C), Karnal.
437	U.O.No.7/ 2019-1GA/ CMS/5583dt.09.09.2019	Sh. Joginder Nath S/o Sh. Bhagat Nath, #44, Jogi Majra, Laliani, Taraori, Distt. Karnal. "Financial assistance to Sh. Joginder Nath for repair of house, being poor."	25,000/-	SDO (C), Karnal.
438	U.O.No.7/ 2019-1GA/ CMS/5583dt.09.09.2019	Sh. Jagmohan S/o Sh. Pawan Rana, Near Main Market, VPO Gonder, Distt. Karnal. "Financial assistance to Sh. Jagmohan for repair of house, being poor."	40,000/-	SDO (C), Karnal.
439	U.O.No.7/ 2019-1GA/ CMS/5584dt.09.09.2019	Sh. Bhudev Polast S/o Sh. Mahinder, VPO Gonder, Distt. Karnal. "Financial assistance to Sh. Bhudev Polast for repair of house, being poor."	40,000/-	SDO (C), Karnal.
440	U.O.No.7/ 2019-1GA/ CMS/5584dt.09.09.2019	Sh. Sonu S/o Sh. Khem Chand, Dayanagar, Raison, Distt. Karnal. "Financial assistance to Sh. Sonu for repair of house, being poor."	25,000/-	SDO (C), Karnal.
441	U.O.No.7/ 2019-1GA/ CMS/5584dt.09.09.2019	Sh. Jasvinder S/o Sh. Jai Chand, Dayanagar, Raison, Distt. Karnal. "Financial assistance to Sh. Jasvinder for repair of house, being poor."	25,000/-	SDO (C), Karnal.
442	U.O.No.7/ 2019-1GA/ CMS/5584dt.09.09.2019	Smt. Meenakshi W/o Sh. Rajesh, Ward No. 10, Taraori, Distt. Karnal. "Financial assistance to Smt. Meenakshi for repair of house, being poor."	40,000/-	SDO (C), Karnal.
443	U.O.No.7/ 2019-1GA/ CMS/5584dt.09.09.2019	Smt. Vidya Devi W/o Sh. Vishnu Dutt, #105, Ward No. 04, Panchayati Mandir, Taraori, Distt. Karnal. "Financial assistance to Smt. Vidya Devi for repair of house, being poor."	20,000/-	SDO (C), Karnal.
444	U.O.No.7/ 2019-1GA/ CMS/5584dt.09.09.2019	Sh. Satpal S/o Sh. Kali Ram, VPO Beejna, Distt. Karnal. "Financial assistance to Sh. Satpal for repair of house, being poor."	25,000/-	SDO (C), Karnal.
445	U.O.No.7/ 2019-1GA/ CMS/5584dt.09.09.2019	Smt. Jasbir Kaur W/o Sh. Gurvinder Singh, #474, Ward No. 3, Sambhi, Distt. Karnal. "Financial assistance to Smt. Jasbir Kaur for repair of house, being poor."	30,000/-	SDO (C), Karnal.
446	U.O.No.7/ 2019-1GA/ CMS/5584dt.09.09.2019	Sh. Ravinder Kumar S/o Sh. Mahinder Pal, #141, Ward No. 10, Rodan Mohalla, Taraori, Distt. Karnal. "Financial assistance to Sh. Ravinder Kumar for repair of house, being poor."	25,000/-	SDO (C), Karnal.
447	U.O.No.7/ 2019-1GA/ CMS/5584dt.09.09.2019	Sh. Kasturi Lal, S/o Sh. Gyan Chand, #257, Ward No. 15, Model Town, Taraori, Distt. Karnal. "Financial assistance to Sh. Kasturi Lal for repair of house, being poor."	30,000/-	SDO (C), Karnal.
448	U.O.No.7/ 2019-1GA/ CMS/5584dt.09.09.2019	Smt. Sunita W/o Sh. Suresh Pal, Vill. Sambhli, Distt. Karnal. "Financial assistance to Smt. Sunita for repair of house, being poor."	25,000/-	SDO (C), Karnal.
449	U.O.No.7/ 2019-1GA/ CMS/5584dt.09.09.2019	Sh. Shri Niwas Sharma S/o Sh. Ram Kumar Sharma, Vill. Barthal, Distt. Karnal. "Financial assistance to Sh. Shri Niwas Sharma for repair of house, being poor."	25,000/-	SDO (C), Karnal.
450	U.O.No.7/ 2019-1GA/ CMS/5584dt.09.09.2019	Smt. Rekha Rani W/o Sh. Satish Kumar, #44, Ward No. 10, Roran Mohalla, Taraori, Distt. Karnal. "Financial assistance to Smt. Rekha Rani for repair of house, being poor."	25,000/-	SDO (C), Karnal.
451	U.O.No.7/ 2019-1GA/ CMS/5585dt.09.09.2019	Sh. Balram S/o Sh. Rajpal, #173, Jangra Mohalla, Taraori, Distt. Karnal. "Financial assistance to Sh. Balram for repair of house, being poor."	25,000/-	SDO (C), Karnal.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
452	U.O.No.7/ 2019-1GA/ CMS/5585dt.09.09.2019	Smt. Vijay Laxmi W/o Sh. Sushil Kumar, #171, Ward No. 4, Near Civil Hospital, Taraori, Distt. Karnal. "Financial assistance to Smt. Vijay Laxmi for repair of house, being poor."	25,000/-	SDO (C), Karnal.
453	U.O.No.7/ 2019-1GA/ CMS/5585dt.09.09.2019	Smt. Neelam Rani W/o Sh. Sompal, VPO Takhana, Distt. Karnal. "Financial assistance to Smt. Neelam Rani for repair of house, being poor."	25,000/-	SDO (C), Karnal.
454	U.O.No.7/ 2019-1GA/ CMS/5585dt.09.09.2019	Sh. Manohar Lal S/o Sh. Chhatar Singh, VPO Shamgarh, Distt. Karnal. "Financial assistance to Sh. Manohar Lal for repair of house, being poor."	30,000/-	SDO (C), Karnal.
455	U.O.No.7/ 2019-1GA/ CMS/5585dt.09.09.2019	Smt. Mamta Rani W/o Sh. Anand Kumar, Ward No. 5, Taraori, Distt. Karnal. "Financial assistance to Smt. Mamta Rani for repair of house, being poor."	25,000/-	SDO (C), Karnal.
456	U.O.No.7/ 2019-1GA/ CMS/5585dt.09.09.2019	Sh. Nanak s/o Sh. Foyia Ram, #1169, Jopal Patti, VPO Saga, Distt. Distt. Karnal. "Financial assistance to Sh. Nanak for repair of house, being poor."	25,000/-	SDO (C), Karnal.
457	U.O.No.7/ 2019-1GA/ CMS/5585dt.09.09.2019	Smt. Reena Sharma W/o Sh. Chander Mohan, Veerji Colony, Ward No. 7, Nissing, Distt. Karnal. "Financial assistance to Smt. Reena Sharma for repair of house, being poor."	30,000/-	SDO (C), Karnal.
458	U.O.No.7/ 2019-1GA/ CMS/5585dt.09.09.2019	Smt. Meena W/o Sh. Rattan Lal, #178, Ward No. 10, Roran Mohalla, Taraori, Distt. Karnal. "Financial assistance to Smt. Meena for repair of house, being poor."	25,000/-	SDO (C), Karnal.
459	U.O.No.7/ 2019-1GA/ CMS/5585dt.09.09.2019	Sh. Nirmal Kumar S/o Sh. Bansi Lal, VPO Padhana, Distt. Karnal. "Financial assistance to Sh. Nirmal Kumar for repair of house, being poor."	25,000/-	SDO (C), Karnal.
460	U.O.No.7/ 2019-1GA/ CMS/5585dt.09.09.2019	Smt. Anjali W/o Sh. Rakesh Kumar, Takhana Colony, VPO Padhana, Distt. Karnal. "Financial assistance to Smt. Anjali for repair of house, being poor."	30,000/-	SDO (C), Karnal.
461	U.O.No.7/ 2019-1GA/ CMS/5585dt.09.09.2019	Sh. Mohit Jangra S/o Sh. Rajpal, #62, Near Arya Samaj Mandir, Ward No. 10, Taraori, Distt. Karnal. "Financial assistance to Sh. Mohit Jangra for repair of house, being poor."	25,000/-	SDO (C), Karnal.
462	U.O.No.7/ 2019-1GA/ CMS/5585dt.09.09.2019	Smt. Poonam Bansal W/o Sh. Prince Bansal, #163 C, Roran Mohalla, Taraori, Distt. Karnal. "Financial assistance to Smt. Poonam Bansal for repair of house, being poor."	25,000/-	SDO (C), Karnal.
463	U.O.No.7/ 2019-1GA/ CMS/5586dt.09.09.2019	Smt. Amrita W/o Sh. Vinod Kumar, VPO Sambhli, Distt. Karnal. "Financial assistance to Smt. Amrita for repair of house, being poor."	25,000/-	SDO (C), Karnal.
464	U.O.No.7/ 2019-1GA/ CMS/5586dt.09.09.2019	Smt. Poonam Rani W/o Sh. Ghanshyam Das, #185 B, Ward No. 5, Near Civil Hospital, Taraori, Distt. Karnal. "Financial assistance to Smt. Poonam Rani for repair of house, being poor."	25,000/-	SDO (C), Karnal.
465	U.O.No.7/ 2019-1GA/ CMS/5586dt.09.09.2019	Smt. Abhilasha W/o Sh. Sandeep Kumar, #224/5, Near CHC, Taraori, Distt. Karnal. "Financial assistance to Smt. Abhilasha for repair of house, being poor."	25,000/-	SDO (C), Karnal.
466	U.O.No.7/ 2019-1GA/ CMS/5586dt.09.09.2019	Sh. Satish Kumar S/o Sh. Jagdish Chand, VPO Sambhli, Distt. Karnal. "Financial assistance to Sh. Satish Kumar for repair of house, being poor."	25,000/-	SDO (C), Karnal.
467	U.O.No.7/ 2019-1GA/ CMS/5586dt.09.09.2019	Smt. Bhano Devi W/o Sh. Lala Ram, #23, Ward No. 2, Valmiki Mohalla, Taraori, Distt. Karnal. "Financial assistance to Smt. Bhano Devi for repair of house, being poor."	25,000/-	SDO (C), Karnal.
468	U.O.No.7/ 2019-1GA/ CMS/5586dt.09.09.2019	Sh. Jatin Bansal S/o Sh. Vijay Bansal, #90, Ward No. 4, Hospital Gali, Taraori, Distt. Karnal. "Financial assistance to Smt. Jatin Bansal for repair of house, being poor."	40,000/-	SDO (C), Karnal.
469	U.O.No.7/ 2019-1GA/ CMS/5586dt.09.09.2019	Sh. Param Vir Singh S/o Sh. Ram Sarup, #68, Ward No. 4, Mishran Mohalla, Taraori, Distt. Karnal. "Financial assistance to Sh. Param Vir Singh for repair of house, being poor."	30,000/-	SDO (C), Karnal.
470	U.O.No.7/ 2019-1GA/ CMS/5586dt.09.09.2019	Smt. Sukh Devi W/o Sh. Jai Pal, VPO Sikri, Distt. Karnal. "Financial assistance to Smt. Sukh Devi for repair of house, being poor."	25,000/-	SDO (C), Karnal.
471	U.O.No.7/ 2019-1GA/ CMS/5586dt.09.09.2019	Sh. Om Parkash S/o Sh. Umrav Singh, D86, Eden Slf City, Taraori, Distt. Karnal. "Financial assistance to Sh. Om Parkash for repair of house, being poor."	25,000/-	SDO (C), Karnal.
472	U.O.No.7/ 2019-1GA/ CMS/5586dt.09.09.2019	Smt. Nanki Devi W/o Sh. Inder, Ward No. 11, Sahida Wala Mohalla, Taraori, Distt. Karnal. "Financial assistance to Smt. Nanki Devi for repair of house, being poor."	25,000/-	SDO (C), Karnal.
473	U.O.No.7/ 2019-1GA/ CMS/5586dt.09.09.2019	Sh. Omparkash S/o Sh. Ram Savroop, VPO Shamgarh, Distt. Karnal. "Financial assistance to Sh. Omparkash for repair of house, being poor."	25,000/-	SDO (C), Karnal.
474	U.O.No.7/ 2019-1GA/ CMS/5594dt.09.09.2019	Smt. Seema Rani W/o Sh. Sushil Kumar, Vill. Harisinghpura, Distt. Kanal. "Financial assistance to Smt. Seema Rani for treatment of her husband injured in accident, being poor."	1,50,000/-	SDO (C), Karnal.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
475	U.O.No.7/ 2019-1GA/ CMS/5594dt.09.09.2019	Smt. Veena Rani W/o Sh. Hari Krishan Arya, Railway Road, Ward No. 4, Sita Nagar, Gharaunda, Distt. Karnal. “Financial assistance to Smt. Veena Rani for repair of House, being poor.”	1,50,000/-	SDO (C), Karnal.
476	U.O.No.7/ 2019-1GA/ CMS/5594dt.09.09.2019	Sh. Jitender Kumar S/o Sh. Ram Prakash, Vill. Kutail, Distt. Karnal. “Financial assistance to Sh. Jitender Kumar for repair of House and his treatment, being poor.”	1,50,000/-	SDO (C), Karnal.
477	U.O.No.7/ 2019-1GA/ CMS/5594dt.09.09.2019	Sh. Nafe S/o Sh. Rasala Ram, Vill. Nagla Megha, Distt. Karnal. “Financial assistance to Sh. Nafe for repair of House, being poor.”	1,50,000/-	SDO (C), Karnal.
478	U.O.No.7/ 2019-1GA/ CMS/5594dt.09.09.2019	District Karnal Brahman Sabha (Regn. No. 1200), Brahman Bhawan, Opp. Kalpna Chawla Medical College, Karnal. “For construction of Building for general public use.”	5,00,000/-	SDO (C), Karnal.
479	U.O.No.7/ 2019-1GA/ CMS/5594dt.09.09.2019	Sh. Telu Ram S/o Sh. Bharthu Ram, Vill. Jamalpur, Distt. Karnal. “Financial assistance to Sh. Telu Ram for repair of House, being poor.”	1,00,000/-	SDO (C), Karnal.
480	U.O.No.7/ 2019-1GA/ CMS/5594dt.09.09.2019	Sh. Anil Kumar S/o Sh. Balbir Singh, Vill. Balheda, Barsat, Distt. Karnal. “Financial assistance to Sh. Anil Kumar for construction of House, being poor.”	1,50,000/-	SDO (C), Karnal.
481	U.O.No.7/ 2019-1GA/ CMS/5595dt.09.09.2019	Sh. Surinder Kumar S/o Late Sh. Paras Ram, #26/1, Ram Nagar, Karnal. “Financial assistance to Sh. Surinder Kumar for repair of House and his buerger treatment, being poor.”	1,00,000/-	SDO (C), Karnal.
482	U.O.No.7/ 2019-1GA/ CMS/5595dt.09.09.2019	Sh. Shinoy Ticku, S/o Sh. Tej Bahadur Ticku, #300/3, Sita Nagar, Gharaunda, Distt. Karnal. “Financial assistance to Sh. Shinoy Ticku for repair of House, being poor.”	1,50,000/-	SDO (C), Karnal.
483	U.O.No.7/ 2019-1GA/ CMS/5595dt.09.09.2019	Smt. Manjeet Kaur W/o Sh. Gurnam Singh, Vill. Barsat, Distt. Karnal. “Financial assistance to Smt. Manjeet Kaur for repair of House, being poor.”	1,00,000/-	SDO (C), Karnal.
484	U.O.No.7/ 2019-1GA/ CMS/5595dt.09.09.2019	Sh. Rajinder S/o Sh. Dhan Singh, Vill. Raipur Jattan, Distt. Karnal. “Financial assistance to Sh. Rajinder for repair of House, being poor.”	1,50,000/-	SDO (C), Karnal.
485	U.O.No.7/ 2019-1GA/ CMS/5595dt.09.09.2019	Smt. Geeta Devi W/o Sh. Subhash, Vill. Barsat, Distt. Karnal. “Financial assistance to Smt. Geeta Devi for repair of House, being poor.”	2,00,000/-	SDO (C), Karnal.
486	U.O.No.7/ 2019-1GA/ CMS/5595dt.09.09.2019	Smt. Birmo W/o Sh. Shama, Vill. Sadarpur, Distt. Karnal. “Financial assistance to Smt. Birmo for repair of House, being poor.”	2,00,000/-	SDO (C), Karnal.
487	U.O.No.7/ 2019-1GA/ CMS/5595dt.09.09.2019	Jagat Guru Swami Brahmanand Ashram avm Khel Samiti (Regn. No. ROS- 093), Vill. Bastara, Distt. Karnal. “For construction of Community Hall.”	5,00,000/-	SDO (C), Karnal.
488	U.O.No.7/ 2019-1GA/ CMS/5595dt.09.09.2019	Maharana Pratat Bhawan Samiti (Regn. No. 07493), Rawat Patti, Gharauda, Distt. Karnal. “For Construction of Building for general public use.”	5,00,000/-	SDO (C), Karnal.
489	U.O.No.7/ 2019-1GA/ CMS/5603dt.09.09.2019	Executive Engineer, Panchayati Raj, Karnal. “For completion of Dr. Mangal Sain Auditorium at Karnal. “	1,00,00,000/-	SDO (C), Karnal
490	U.O.No.7/ 2019-1GA/ CMS/5587dt.09.09.2019	Smt. Geeta W/o Sh. Rajat Sharma, Near Shiv Mandir, VPO Faral, Distt. Kaithal. “Financial Assistance to Smt. Geeta for repair of House, being poor.”	30,000/-	SDO (C), Kaithal.
491	U.O.No.7/ 2019-1GA/ CMS/5600dt.09.09.2019	Adarsh Shiksha Samiti (Regn. No. 59), Ramana-Ramani, Distt. Kaithal. “For purchase of Furniture for School.”	2,00,000/-	SDO (C), Kaithal
492	U.O.No.7/ 2019-1GA/ CMS/5589dt.09.09.2019	Gram Panchayat Danoda Kalan, Block Narwana, Distt. Jind. “For renovation of Beenain Khap Building.”	20,00,000/-	SDO (C), Narwana.
493	U.O.No.7/ 2019-1GA/ CMS/5589dt.09.09.2019	Sarv Jatiya Tapa Dhamtan Sahib (Regd.), Jind. “For construction of Cow Shed.”	21,00,000/-	SDO (C), Jind.
494	U.O.No.7/ 2019-1GA/ CMS/5589dt.09.09.2019	Gram Panchayat Kalwan, Block Ujhana, Distt. Jind. “For construction of Varandah / Hall in Govt. Girls Sr. Sec. School, Kalwan.”	21,00,000/-	SDO (C), Narwana.
495	U.O.No.7/ 2019-1GA/ CMS/5589dt.09.09.2019	Haryana Valmiki Mahasabha (Regn. No. 25), Narwana, Distt. Jind. “For construction of Valmiki Community Centre Narwana.”	21,00,000/-	SDO (C), Narwana.
496	U.O.No.7/ 2019-1GA/ CMS/5589dt.09.09.2019	Navjyoti Foundation (Regn. No. 02008), Narwana, Distt. Jind. “For purchase of Equipments for Eye Bank.”	15,00,000/-	SDO (C), Narwana.
497	U.O.No.7/ 2019-1GA/ CMS/5598dt.09.09.2019	Gopal Vidya Mandir (Regn. No. 00099), Bhiwani Road, Jind. “For completion of Administrative block of Gopal Vidya Mandir Sr. Sec. School, Jind.”	5,00,000/-	SDO (C), Jind
498	U.O.No.7/ 2019-1GA/ CMS/5601dt.09.09.2019	Gram Panchayat Anta, Tehsil Safidon, Distt. Jind. “For completion of General Chaupal.”	5,00,000/-	SDO (C), Safidon.
499	U.O.No.7/ 2019-1GA/ CMS/5601dt.09.09.2019	Gram Panchayat Bhagkhera, Tehsil Safidon, Distt. Jind. “Rs. 5.00 lakh each for completion of General Chaupal and Nathan Panna Chaupal.”	10,00,000/-	SDO (C), Safidon.
500	U.O.No.7/ 2019-1GA/ CMS/5601dt.09.09.2019	Gram Panchayat Haat, Tehsil Safidon, Distt. Jind. For completion of Vighaniya Chaupal.”	8,00,000/-	SDO (C), Safidon.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
501	U.O.No.7/ 2019-1GA/ CMS/5601dt.09.09.2019	Bar Association Safidon, Distt. Jind. “For purchase of Books for Library.”	2,00,000/-	SDO (C), Safidon.
502	U.O.No.7/ 2019-1GA/ CMS/5601dt.09.09.2019	District Bar Association Jind. “For purchase of Books for Library.”	1,00,000/-	SDO (C), Jind.
503	U.O.No.7/ 2019-1GA/ CMS/5591dt.09.09.2019	Valmiki Trikaladarshi Society (Regn. No. 00850), Bhagwan Valmiki Ashram, Baroda Road, Gohana, Distt. Sonapat. “For construction of Hall Room in Valmiki Ashram in Gohana, for general public use.”	10,00,000/-	SDO (C), Gohana
504	U.O.No.7/ 2019-1GA/ CMS/5592dt.09.09.2019	Human Protection W. Org. (Regd.), Ellenabad, Distt. Sirsa. “For Promotion of Cultural Activities.”	2,50,000/-	SDO (C), Ellenabad
505	U.O.No.7/ 2019-1GA/ CMS/5599dt.09.09.2019	Sh. Anmol S/o Sh. Vinod Kumar, #245, Ward No. 1, Near Valmiki Chowk, Ellenabad, Distt. Sirsa. “Financial assistance to Sh. Anmol for repair of House, being poor.”	1,00,000/-	SDO (C), Ellenabad
506	U.O.No.7/ 2019-1GA/ CMS/5596dt.09.09.2019	Sh. Mahavir Singh S/o Sh. Ranjit Singh, Vill. Barana, Distt. Panipat. “Financial assistance to Sh. Mahavir Singh for repair of House, being poor.”	1,50,000/-	SDO (C), Panipat
507	U.O.No.7/ 2019-1GA/ CMS/5597dt.09.09.2019	Nandal Samaj Sewa Samiti (Regn. No. 2053), Nandal Bhawan, Bohar, Rohtak. “For construction of Kundan Singh Dharamshala for general public use.”	6,00,000/-	SDO (C), Rohtak.
508	U.O.No.7/ 2019-1GA/ CMS/5597dt.09.09.2019	Maharishi Dayanand University, Rohtak. “For Research work at Dr. Mangal Sen Shodh Peeth.”	11,00,000/-	SDO (C), Rohtak.
509	U.O.No.7/ 2019-1GA/ CMS/5597dt.09.09.2019	The Babra Vyamshala Gaukaran Society (Regn. No. 02320), Rohtak. “For construction of Rooms and Sheds.”	2,00,000/-	SDO (C), Rohtak.
510	U.O.No.7/ 2019-1GA/ CMS/5597dt.09.09.2019	Arya Samaj Pardhana Mohalla Society (Regn. No. 02312), Pardhana Mohalla, Rohtak. “For construction of Rooms for general public use.”	5,00,000/-	SDO (C), Rohtak.
511	U.O.No.7/ 2019-1GA/ CMS/5597dt.09.09.2019	Swami Amritanand Sewa Samiti (Regn. No. 723), #1/12, Gandhi Nagar, Rohtak. “For construction of Rooms at Sewa Samiti for general public use.”	5,00,000/-	SDO (C), Rohtak.
512	U.O.No.7/ 2019-1GA/ CMS/5597dt.09.09.2019	Sati Bhai Sai Dass Sewa Dal (Regn. No. 2153), Gohana Road, Near Shamshan Bhoomi, Rohtak. “For construction of Charitable Dispensary.”	5,00,000/-	SDO (C), Rohtak.
513	U.O.No.7/ 2019-1GA/ CMS/5597dt.09.09.2019	Shri Shyam Sewa Mandal Samiti (Regn. No. 02744), Railway Road, Sampla, Distt. Rohtak. “For construction of Rooms at Shyam Sewa Mandal Samiti for general public use.”	1,51,000/-	SDO (C), Sampla.
514	U.O.No.7/ 2019-1GA/ CMS/5597dt.09.09.2019	Sh. Devender Sharma S/o Sh. Tara Chand, #211, VPO Pahrawar, Distt. Rohtak. “Financial assistance to Sh. Devender Sharma for repair of house, being poor.”	51,000/-	SDO (C), Rohtak.
515	U.O.No.7/ 2019-1GA/ CMS/5559dt.09.09.2019	Smt. Uma Thakur W/o Sh. Parmender Singh, Lower Koti (118), Shimla, Rohru, Himachal Pradesh- 171207. “Financial assistance to Smt. Uma Thakur for repair of House, being poor.”	2,00,000/-	Under Secretary CM Cell-II
516	U.O.No.7/ 2019-1GA/ CMS/5559dt.09.09.2019	Miss Raj Kumari Sahu D/o Sh. Dhanraj Sahu, Ward No. 13, Goundi Mohalla, Near Rai Building, Silwani, Raisen, Madhya Pradesh- 464886. “Financial assistance to Miss Raj Kumari Sahu for repair of House, being poor.”	50,000/-	Under Secretary CM Cell-II
517	U.O.No.7/ 2019-1GA/ CMS/5559dt.09.09.2019	Sh. Avijit Biswas S/o Sh. Nitya Gopal Biswas, #152/9, Kishangarh, Vasant Kunj, South West Delhi- 110070. “Financial assistance to Sh. Avijit Biswas for repair of House, being poor.”	2,00,000/-	Under Secretary CM Cell-II
518	U.O.No.7/ 2019-1GA/ CMS/5559dt.09.09.2019	Sh. Sushanta Rout S/o Sh. Debendra Rout, Vill. Sahaspura Anji, Baleshwar, Odisha- 756046. “Financial assistance to Sh. Sushanta Rout for repair of House, being poor.”	50,000/-	Under Secretary CM Cell-II
519	U.O.No.7/ 2019-1GA/ CMS/5602dt.09.09.2019	Sant Shree Krishnaswami Trust (Regn. No. AAKTS6538H), Parikarma Marg, Surajghat, Vrindavan-281121 (Mathura) U.P. “For construction of Cow Shed and purchase of Fodder for cows in Krishna Kuti Ashram Gaushala, Charkhi Dadri.”	5,00,000/-	Under Secretary CM Cell-II
520	U.O.No.7/ 2019-1GA/ CMS/5615dt.10.09.2019	Sh. Jugminder S/o Sh. Dalel Singh, Vill. Samaspur Gamra, P.O. Khubdu, Tehsil Ganaur, Distt. Sonapat. “Financial Assistance to Sh. Jugminder to compensate the loss due to death of his son due to cancer.”	5,00,000/-	SDO (C), Ganaur.
521	U.O.No.7/ 2019-1GA/ CMS/5616dt.10.09.2019	Shri Shiv Bhole Nandishala (Regn. No. 01374), Sahnal Road, Ratia, Distt. Fatehabad. “For construction of Two Cow Sheds and Flooring.”	21,00,000/-	SDO (C), Ratia
522	U.O.No.7/ 2019-1GA/ CMS/5851dt.10.09.2019	Sahibjada Joraver Singh Fateh Singh Sewa Society (Regn. No. 01647), Tohana, Distt. Fatehabad. “For construction of Community Centre.”	21,00,000/-	SDO (C), Tohana
523	U.O.No.7/ 2019-1GA/ CMS/5617dt.10.09.2019	Akhil Bhartiya Arodkhatri (Kshtriya) Mahasabha (Regd.), Railway Road, Patiala Chowk, Jind. “For repair & renovation of Dharamshala.”	11,00,000/-	SDO (C), Jind
524	U.O.No.7/ 2019-1GA/ CMS/5618dt.10.09.2019	Bharat Vikas Parishad, Vivekanand Branch, Hisar. “For purchase of Furniture for general public use.”	50,000/-	SDO (C), Hisar.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
525	U.O.No.7/ 2019-1GA/ CMS/5618dt.10.09.2019	Gau Abhyaran (Regn. No. 02328), Dhansu Road, Hisar. “For purchase of Fodder for Cows.”	1,50,000/-	SDO (C), Hisar.
526	U.O.No.7/ 2019-1GA/ CMS/5618dt.10.09.2019	Rajguru Market Welfare Association (Regn. No. 01758), SCF 111, Second Floor, Rajguru Market, Hisar. “For purchase and installation of CCTV Cameras in Rajguru Market.”	1,00,000/-	SDO (C), Hisar.
527	U.O.No.7/ 2019-1GA/ CMS/5618dt.10.09.2019	Shri Anandpur Satsang Ashram (Regn. No. 113/63), Multani Chowk, Near Durgyana Mandir, Sabji Mandi Road, Hisar. “For construction of Dispensary Room in Ashram for public use.”	1,00,000/-	SDO (C), Hisar.
528	U.O.No.7/ 2019-1GA/ CMS/5618dt.10.09.2019	Valmiki Ambedkar Jagriti Mission (Regn. No. 01047), Professor Colony, Balasmand Road, Hisar. “For construction of Valmiki Gate at Valmiki Chowk.”	1,00,000/-	SDO (C), Hisar.
529	U.O.No.7/ 2019-1GA/ CMS/5618dt.10.09.2019	Shree Yog Bhagwan Krishan Kapila Gaushala (Regn. No. 8483), Shri Yog Upram-Anand Dham Brahm Nagar, Bypass Mirzapur Chowk, Near Petrol Pump, Hisar. “For construction of Cow Khor and Water Tank in Gaushala.”	1,00,000/-	SDO (C), Hisar.
530	U.O.No.7/ 2019-1GA/ CMS/5619dt.10.09.2019	Vanvasi Kalyan Ashram Haryana (Regn. No. 1980), Aggarsain Chowk, Bajrangbali Colony, Rohtak Road, Bhiwani. “For free distribution of Books and Stationary to poor students.”	1,00,000/-	SDO (C), Bhiwani
531	U.O.No.7/ 2019-1GA/ CMS/5620dt.10.09.2019	The Deputy Commissioner Jhajjar. “For organizing Cultural Activities.”	2,00,000/-	SDO (C), Jhajjar
532	U.O.No.7/ 2019-1GA/ CMS/5855dt.10.09.2019	Sh. Shubham Kumar S/o Late Sh. Krishan Kumar #8/369, Model Town, Opposite Post Office, Kalanwali, Distt.-Sirsa. “Financial Assistance to Sh. Shubham Kumar to compensate the loss due to death of his father during treatment.”	2,00,000/-	SDO (C), Kalanwali.
533	U.O.No.7/ 2019-1GA/ CMS/6289dt.12.09.2019	Gram Panchayat Lohari Ragho, Distt. Hisar. “For purchase of Library Books in the library of Vill. Lohari Ragho.”	10,00,000/-	SDO (C), Narnaund
534	U.O.No.7/ 2019-1GA/ CMS/6295dt.12.09.2019	Dainik Jagran, Hisar. “For Organizing Beti Bachao Beti Padho Abhiyan and Cultural Activities.”	6,00,000/-	SDO (C), Hisar
535	U.O.No.7/ 2019-1GA/ CMS/6288dt.12.09.2019	Sarswat Brahman Sabha (Regn. No. 1402), Sector 8, Karnal. “For construction of Dharamshala at Sector 8, Karnal.”	4,00,000/-	SDO (C), Karnal
536	U.O.No.7/ 2019-1GA/ CMS/6291dt.12.09.2019	Sarv Jatiya Dharamshala Vikas Sabha (Regn. No. 07050), Hakikat Nagar, Karnal. “For construction of Dharamshala.”	1,00,000/-	SDO (C), Karnal
537	U.O.No.7/ 2019-1GA/ CMS/6299dt.12.09.2019	Shri Krishan Gaushala (Regd.), Gaushala Road, Behind Old Anaj Mandi, Karnal. “For construction of Cow Shed and purchase of Fodder for Cows.”	21,00,000/-	SDO (C), Karnal
538	U.O.No.7/ 2019-1GA/ CMS/6300dt.12.09.2019	Haryana Valmiki Mahasabha (Regn. No. 25), Bhagwan Valmiki Bhawan, Sector 12-A, Panchkula. “For construction of Library Hall in Valmiki Bhawan, Sector 12-A, Panchkula.”	31,00,000/-	SDO (C), Panchkula
539	U.O.No.7/ 2019-1GA/ CMS/6290dt.12.09.2019	Shri Govind Gaushala Sewa Samiti (Regn. No. 2233), Rehor, Block Barwala, Distt. Panchkula. “For construction of Cow Shed and purchase of Fodder for cows.”	5,00,000/-	SDO (C), Panchkula
540	U.O.No.7/ 2019-1GA/ CMS/6298dt.12.09.2019	Deputy Commissioner, Rewari. “For Organizing Cultural Activities.”	5,00,000/-	SDO (C), Rewari
541	U.O.No.7/ 2019-1GA/ CMS/6296dt.12.09.2019	Bal Yuva Club (Regn. No. 386), Nathera, Tehsil Kosli, Distt. Rewari. “For Promotion of Sports Activities.”	1,21,000/-	SDO (C), Kosli
542	U.O.No.7/ 2019-1GA/ CMS/6297dt.12.09.2019	Smt. Sunita W/o Late Sh. Vijender Singh, #826, New Housing Board Colony, Jind. “Financial Assistance to Smt. Sunita to compensate the loss due to death of her husband during Bypass Surgerv.”	2,00,000/-	SDO (C), Jind.
543	U.O.No.7/ 2019-1GA/ CMS/6294dt.12.09.2019	Akhil Bhartiya Mahrishi Dayanand Gaushala (Regn. No. 00204), Vill. Bainsi (Meham-Chaubisi), Distt. Rohtak. “For purchase of Fodder for cows.”	10,00,000/-	SDO (C), Meham
544	U.O.No.7/ 2019-1GA/ CMS/6293dt.12.09.2019	Yasin Meo Degree College, Nuh. “For completion & furnishing of Library on first floor and purchase of Library Books.”	15,00,000/-	SDO (C), Nuh
545	U.O.No.7/ 2019-1GA/ CMS/6292dt.12.09.2019	Gram Panchayat Partap Nagar, Distt. Yamunanagar. “For i) Rs.7.00 lacs for construction of Street & Drain from house of Dr. Pritam to Veterinary Hospital. ii) Rs.5.00 lacs for construction of Street & Drain from house of Sh. Pardeep Jain to Ambedkar Bhawan. iii) Rs.5.00 lacs for construction of Drain from house of Sh. Deenanath to house of Sh. Omparkash Plumber. iv) Rs.3.00 lacs for construction of Small Bridge near house of Sh. Mukesh.”	20,00,000/-	SDO (C), Jagadhri
546	U.O.No.7/ 2019-1GA/ CMS/6345dt.13.09.2019	District Bar Association (Regd.), Karnal, Bar Complex, Sector 12, Urban Estate, Karnal. “For Repair/Renovation of the building of Lawyers Chambers, up-gradation of Bar Library and Beautification of Complex.”	21,00,000/-	SDO (C), Karnal

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
547	U.O.No.7/ 2019-1GA/ CMS/6349dt.14.09.2019	Shri Hanuman Sewa Sadan And Barat Ghar (Regn. No. 08267), Near Tubelwel No. 9, Khera Gandhi Nagar (Ram Nagar) Karnal. For construction of Community Hall (Barat Ghar) for use of general public.	4,00,000/-	SDO (C), Karnal
548	U.O.No.7/ 2019-1GA/ CMS/6362dt.15.09.2019	Dr. Ambedkar Jagriti Sabha (Guru Ravidas) (Regn. No. 854), Ward No. 10, Pataak Majri, Radaur, Distt. Yamunanagar.For construction of Building for general public use.	2,00,000/-	SDO (C), Radaur
549	U.O.No.7/ 2019-1GA/ CMS/6362dt.15.09.2019	Guru Ravidas Prabandhak Committee (Regn. No. 00731), Ganauli Gate, Chhachhrauli, Distt. Yamunanagar.For construction of Building for general public use.	2,00,000/-	SDO (C), Jagadhari
550	U.O.No.7/ 2019-1GA/ CMS/6362dt.15.09.2019	Sant Ravidas Committee (Regd.), Saidupur, Tehsil Bilaspur, Distt. Yamunanagar.For construction of Building for general public use.	2,00,000/-	SDO (C), Bilaspur
551	U.O.No.7/ 2019-1GA/ CMS/6362dt.15.09.2019	Sant Ravidas Committee (Regd.), Bakala, Tehsil Bilaspur, Distt. Yamunanagar.For construction of Building for general public use.	2,00,000/-	SDO (C), Bilaspur
552	U.O.No.7/ 2019-1GA/ CMS/6365dt.15.09.2019	Bhagwan Balmiki Ashram (Regd.), Near Chhota Railway Station, Thanesar, Kurukshetra.For construction of Building for general public use.	2,00,000/-	SDO (C), Thanesar.
553	U.O.No.7/ 2019-1GA/ CMS/6365dt.15.09.2019	Shri Balmiki Sadhu Ashram and Dharamshala (Regd.), Pehowa Road, Thanesar, Distt. Kurukshetra.For construction of Building for general public use.	2,00,000/-	SDO (C), Thanesar.
554	U.O.No.7/ 2019-1GA/ CMS/6365dt.15.09.2019	Shri Balmiki Bhawan and Sabha (Regd.), Vill. Amin, Thanesar, Distt. Kurukshetra.For construction of Building for general public use.	2,00,000/-	SDO (C), Thanesar.
555	U.O.No.7/ 2019-1GA/ CMS/6365dt.15.09.2019	Balmiki Dharamshala (Regd.), Vill. Pipli, Distt. Kurukshetra.For construction of Building for general public use.	2,00,000/-	SDO (C), Thanesar.
556	U.O.No.7/ 2019-1GA/ CMS/6365dt.15.09.2019	Kamleshwar Bhagwan Balmiki Panchayat Sabha (Regd.), Shahbad (M), Distt. Kurukshetra.For construction of Building for general public use.	2,00,000/-	SDO (C), Shahbad (M).
557	U.O.No.7/ 2019-1GA/ CMS/6365dt.15.09.2019	Balmiki Sabha (Regd.), Indri Road, Ladwa, Distt. Kurukshetra.For construction of Building for general public use.	2,00,000/-	SDO (C), Ladwa.
558	U.O.No.7/ 2019-1GA/ CMS/6364dt.15.09.2019	Shri Guru Ravidas Mandir and Dharamshala Sabha (Regd.), Kurukshetra.For construction of Building for general public use.	2,00,000/-	SDO (C), Thanesar.
559	U.O.No.7/ 2019-1GA/ CMS/6364dt.15.09.2019	Shri Guru Ravidas Sabha (Regd.), Guru Ravidas Nagar, Thanesar, Distt. Kurukshetra.For construction of Building for general public use.	2,00,000/-	SDO (C), Thanesar.
560	U.O.No.7/ 2019-1GA/ CMS/6364dt.15.09.2019	Shri Guru Ravidas Sabha (Regd.), Station Majri, Shahbad (M), Distt. Kurukshetra.For construction of Building for general public use.	2,00,000/-	SDO (C), Shahbad (M).
561	U.O.No.7/ 2019-1GA/ CMS/6364dt.15.09.2019	Guru Ravidas Sabha (Regd.), Vill. Thana, Pehowa, Distt. Kurukshetra.For construction of Building for general public use.	2,00,000/-	SDO (C), Pehowa.
562	U.O.No.7/ 2019-1GA/ CMS/6364dt.15.09.2019	Ravidas Dharamshala (Regd.), Pehowa, Distt. Kurukshetra.For construction of Building for general public use.	2,00,000/-	SDO (C), Pehowa.
563	U.O.No.7/ 2019-1GA/ CMS/6364dt.15.09.2019	Guru Ravidass Mandir (Regd.), Harizan Basti, Ward No. 8, Ladwa, Distt. Kurukshetra.For construction of Building for general public use.	2,00,000/-	SDO (C), Ladwa.
564	U.O.No.7/ 2019-1GA/ CMS/6363dt.15.09.2019	The Ambedkar Education Society (Regn. No. 0303), Ravidas Dharamshala, Ward No. 28, Sonapat.For construction of Building for general public use.	2,00,000/-	SDO (C), Sonapat.
565	U.O.No.7/ 2019-1GA/ CMS/6363dt.15.09.2019	Rachnakar Valmiki Dharamshala (Regn. No. 00709), Valmiki Dharamshala, Ward NO. 2, Gannaur, Distt. Sonapat.For construction of Building for general public use.	2,00,000/-	SDO (C), Gannaur.
566	U.O.No.7/ 2019-1GA/ CMS/6363dt.15.09.2019	Dr. B.R. Ambedkar Sewa Samiti (Regn. No. 293), Ravidas Bhawan, Bari, Gannaur, Distt. Sonapat. For construction of Building for general public use.	2,00,000/-	SDO (C), Gannaur.
567	U.O.No.7/ 2019-1GA/ CMS/6363dt.15.09.2019	Valmiki Trikaladarshi Society (Regn.No. 00850), Valmiki Dharamshala, Ward No. 8, Gohana, Distt. Sonapat.For construction of Building for general public use.	2,00,000/-	SDO (C), Gohana.
568	U.O.No.7/ 2019-1GA/ CMS/6363dt.15.09.2019	Guru Ravidas Manav Sewa Samiti (Regn. No. 01919), Ravidas Dharamshala, Ward NO. 10, Gohana, Distt. Sonapat.For construction of Building for general public use.	2,00,000/-	SDO (C), Gohana.
569	U.O.No.7/ 2019-1GA/ CMS/6363dt.15.09.2019	Guru Ravidas Mahasabha Sewa Samiti (Regn. No. 0301), Ambedkar Bhawan, Ward NO. 15, Gohana, Distt. Sonapat.For construction of Building for general public use.	2,00,000/-	SDO (C), Gohana.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
570	U.O.No.7/ 2019-1GA/ CMS/6363dt.15.09.2019	Shiromani Sant Guru Ravidas Samaj Sangthan (Regn. No. 1589), Ravidas Dharamshala, Ward NO. 22, Gohana, Distt. Sonapat.For construction of Building for general public use.	2,00,000/-	SDO (C), Gohana.
571	U.O.No.7/ 2019-1GA/ CMS/6363dt.15.09.2019	Guru Ravidas Sewa Samiti (Regn. No. 1783), Guru Ravidas Mandir, Bali Brahmanan, Gohana, Distt. Sonapat.For construction of Building for general public use.	2,00,000/-	SDO (C), Gohana.
572	U.O.No.7/ 2019-1GA/ CMS/6363dt.15.09.2019	Jai Baba Bhim Rao Ambedkar Society (Regn. No. 02799), Ambedkar Bhawan, Jawahra, Gohana, Distt. Sonapat.For construction of Building for general public use.	2,00,000/-	SDO (C), Gohana.
573	U.O.No.7/ 2019-1GA/ CMS/6361dt.15.09.2019	Valmiki Ashram Sabha (Regd.), Valmiki Ashram, Sector 17, Panchkula.For construction of Dharamshala for general public use.	2,00,000/-	SDO (C), Panchkula.
574	U.O.No.7/ 2019-1GA/ CMS/6361dt.15.09.2019	Jatav Ravidas Sabha (Regd.), Ravidas Dharmshala, Railway Road, Kalka, Distt. Panchkula.For construction of Building for general public use.	2,00,000/-	SDO (C), Kalka
575	U.O.No.7/ 2019-1GA/ CMS/6361dt.15.09.2019	Valmiki Sabha (Regd.), Valmiki Dharmshala, Upper Mohalla, Kalka, Distt. Panchkula.For construction of Building for general public use.	2,00,000/-	SDO (C), Kalka
576	U.O.No.7/ 2019-1GA/ CMS/6361dt.15.09.2019	Valmiki Sabha (Regd.), Valmiki Dharmshala, Railway Colony, Kalka, Distt. Panchkula.For construction of Building for general public use.	2,00,000/-	SDO (C), Kalka
577	U.O.No.7/ 2019-1GA/ CMS/6361dt.15.09.2019	Shree Guru Ravidas Sabha (Regd.), Ravidas Dharamshala, Bitna Colony, Pinjore, Distt. Panchkula.For construction of Building for general public use.	2,00,000/-	SDO (C), Kalka
578	U.O.No.7/ 2019-1GA/ CMS/6361dt.15.09.2019	Shree Guru Ravidas Sabha (Regd.), Ravidas Mandir, Nalagarh Road, Pinjore, Distt. Panchkula.For construction of Building for general public use.	2,00,000/-	SDO (C), Kalka
579	U.O.No.7/ 2019-1GA/ CMS/6360dt.15.09.2019	Shri Guru Ravidas Sabha (Regn. No. 00163), VPO Raipur Rani, Distt. Panchkula. For construction of Building for general public use.	2,00,000/-	SDO (C), Panchkula.
580	U.O.No.7/ 2019-1GA/ CMS/6360dt.15.09.2019	Guru Ravi Das Mandir Nirman Committee (Regn. No. 24), Barwala, Distt. Panchkula. For construction of Dharamshala for general public use.	2,00,000/-	SDO (C), Panchkula
581	U.O.No.7/ 2019-1GA/ CMS/6360dt.15.09.2019	Dr. Bheem Rao Ambedkar Sewa Samiti (Regn. No. 02236), Ravidas Committee, VPO Manak Tabra, Distt. Panchkula.For construction of Building for general public use.	2,00,000/-	SDO (C), Panchkula.
582	U.O.No.7/ 2019-1GA/ CMS/6360dt.15.09.2019	Dr. B.R. Ambedkar Samaj Sudharak Sabha (Regn. No. 772), Ravidas Committee, VPO Naya Gaon, Distt. Panchkula. For construction of Building for general public use.	2,00,000/-	SDO (C), Panchkula.
583	U.O.No.7/ 2019-1GA/ CMS/6360dt.15.09.2019	Shree Guru Ravidas Sabha (Regd.), Shree Guru Ravidas Bhawan, Sector 15, Panchkula. For construction of Building for general public use.	2,00,000/-	SDO (C), Panchkula
584	U.O.No.7/ 2019-1GA/ CMS/6360dt.15.09.2019	Bhartiya Valmiki Dharam Samaj (Regd.), Valmiki Dharmashala, Rajiv Colony, Sector 17, Panchkula. For construction of Building for general public use.	2,00,000/-	SDO (C), Panchkula
585	U.O.No.7/ 2019-1GA/ CMS/6359dt.15.09.2019	Guru Ravidass Mandir & Hostel (Regn. No. 359), Rewari. For construction of Dharamshala for general public use.	2,00,000/-	SDO (C), Rewari.
586	U.O.No.7/ 2019-1GA/ CMS/6359dt.15.09.2019	Balmiki Sarvgani Seva Samiti (Regn. No. 807), Rajeev Nagar, Rewari. For construction of Dharamshala for general public use.	2,00,000/-	SDO (C), Rewari.
587	U.O.No.7/ 2019-1GA/ CMS/6359dt.15.09.2019	Guru Ravidass Sewa Samiti (Regn. No. 149), VPO Kanwali, Block Dahina, Distt. Rewari. For construction of Building for general public use.	2,00,000/-	SDO (C), Rewari.
588	U.O.No.7/ 2019-1GA/ CMS/6358dt.15.09.2019	Guru Ravidass Sewa Samiti (Regd.), Ravidass Dharamshala, Ward No. 14, Charkhi Dadri. For construction of Building for general public use.	2,00,000/-	SDO (C), Charkhi Dadri.
589	U.O.No.7/ 2019-1GA/ CMS/6358dt.15.09.2019	Balmiki Panch Committee (Regd.), Balmiki Dharamshala, Ward No. 11, Charkhi Dadri. For construction of Building for general public use.	2,00,000/-	SDO (C), Charkhi Dadri.
590	U.O.No.7/ 2019-1GA/ CMS/6356dt.15.09.2019	Sant Guru Ravi Dass Ashram Samiti (Regn. No. 522), VPO Khidwali, Distt. Rohtak. For construction of Building for general public use.	2,00,000/-	SDO (C), Rohtak.
591	U.O.No.7/ 2019-1GA/ CMS/6356dt.15.09.2019	Guru Ravi Dass Education Society (Regn. No. 663), Rohtak. For construction of Building for general public use.	2,00,000/-	SDO (C), Rohtak.
592	U.O.No.7/ 2019-1GA/ CMS/6356dt.15.09.2019	Guru Ravi Dass Samiti (Regn. No. 725), VPO Nindana, Distt. Rohtak. For construction of Building for general public use.	2,00,000/-	SDO (C), Meham.
593	U.O.No.7/ 2019-1GA/ CMS/6356dt.15.09.2019	Hassangarh Balmiki Ekta Samiti (Regn.No. 895), VPO Hassangarh, Distt. Rohtak. For construction of Building for general public use.	2,00,000/-	SDO (C), Sampla.
594	U.O.No.7/ 2019-1GA/ CMS/6356dt.15.09.2019	Guru Ravidass Jan Kalyan Sewa Samiti (Regn. No. 01612), VPO Kheri Sadh, Distt. Rohtak. For construction of Building for general public use.	2,00,000/-	SDO (C), Sampla.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
595	U.O.No.7/ 2019-1GA/ CMS/6356dt.15.09.2019	Sant Shiromani Guru Ravidass Astha Samiti (Regn. No. 01686), #788/15, Bandhel Mohalla, Gohana Road, Rohtak. For construction of Building for general public use.	2,00,000/-	SDO (C), Rohtak.
596	U.O.No.7/ 2019-1GA/ CMS/6356dt.15.09.2019	Yuva Ravidass Samiti (Regn. No. 02131) VPO Mokhra Khas, Distt. Rohtak. For construction of Building for general public use.	2,00,000/-	SDO (C), Meham.
597	U.O.No.7/ 2019-1GA/ CMS/6357dt.15.09.2019	Guru Ravidass Mandir Chopal Samiti (Regn. No. 03), Vill. Lakhan Majra, Teh. & Distt. Rohtak. For construction of Building for general public use.	2,00,000/-	SDO (C), Meham.
598	U.O.No.7/ 2019-1GA/ CMS/6357dt.15.09.2019	Meham Choubisi Balmiki Sabha (Regn. No. 04), VPO Nindana, Distt. Rohtak. For construction of Building for general public use.	2,00,000/-	SDO (C), Meham.
599	U.O.No.7/ 2019-1GA/ CMS/6357dt.15.09.2019	Shri Balmiki Sewa Samiti (Regn. No. 44), VPO Sampla, Distt. Rohtak. For construction of Building for general public use.	2,00,000/-	SDO (C), Sampla.
600	U.O.No.7/ 2019-1GA/ CMS/6357dt.15.09.2019	Sant Shiromani Guru Ravi Dass Maha Sabha (Regn.No. 141), Tej Colony, Rohtak. For construction of Building for general public use.	2,00,000/-	SDO (C), Rohtak.
601	U.O.No.7/ 2019-1GA/ CMS/6357dt.15.09.2019	Balmiki Shikshan Sansthan (Regn. No. 178), Sada Nath Chatrawas, Para Mohalla, Rohtak. For construction of Building for general public use.	2,00,000/-	SDO (C), Rohtak.
602	U.O.No.7/ 2019-1GA/ CMS/6357dt.15.09.2019	Balmiki Dharamshala Society (Regn. No. 226), Balmiki Dharamshala, Daulatpura, Ward No. 6, Kath Mandi, Meham, Distt. Rohtak. For construction of Building for general public use.	2,00,000/-	SDO (C), Meham.
603	U.O.No.7/ 2019-1GA/ CMS/6357dt.15.09.2019	Guru Ravidass Jan Kalyan Samiti (Regn. No. 232) VPO Nidana, Distt. Rohtak. For construction of Building for general public use.	2,00,000/-	SDO (C), Meham.
604	U.O.No.7/ 2019-1GA/ CMS/6357dt.15.09.2019	Sant Siromani Ravidass Sudhar Samiti (Regn. No.418), # 1355/22, Shree Nagar Colony, Rohtak. For construction of Building for general public use.	2,00,000/-	SDO (C), Rohtak.
605	U.O.No.7/ 2019-1GA/ CMS/6353dt.15.09.2019	Sant Shiromani Guru Ravidas Jan Kalyan Sabha (Regn. No. 00099), Near Ravidas Mandir, VPO Gurana, Hansi, Distt. Hisar. For construction of Building for general public use.	2,00,000/-	SDO (C), Hansi.
606	U.O.No.7/ 2019-1GA/ CMS/6353dt.15.09.2019	Shri Guru Ravidas Sabha (Regn. No. 00380), Ward No. 6, Near Saini Khera, Barwala, Distt. Hisar. For construction of Building for general public use.	2,00,000/-	SDO (C), Barwala.
607	U.O.No.7/ 2019-1GA/ CMS/6353dt.15.09.2019	Sant Guru Ravidass Sewa Samiti (Regn. No. 00027), Vill. Sainipura, Tehsil Hansi, Distt. Hisar. For construction of Building for general public use.	2,00,000/-	SDO (C), Hisar.
608	U.O.No.7/ 2019-1GA/ CMS/6353dt.15.09.2019	Maharishi Valmiki Kalyan Sabha (Regn. No. 00237), Vill. Singhwa Khas, Tehsil Hansi, Distt. Hisar. For construction of Building for general public use.	2,00,000/-	SDO (C), Hansi.
609	U.O.No.7/ 2019-1GA/ CMS/6353dt.15.09.2019	Sant Shiromani Shree Guru Ravidas Mahasabha (Regn. No. 00543), #1094, Sector 14, Hisar. For construction of Building for general public use.	2,00,000/-	SDO (C), Hisar.
610	U.O.No.7/ 2019-1GA/ CMS/6353dt.15.09.2019	Sant Shiromani Guru Ravidas Samiti (Regn. No. 00590), VPO Datta, Distt. Hisar. For construction of Building for general public use.	2,00,000/-	SDO (C), Hansi.
611	U.O.No.7/ 2019-1GA/ CMS/6353dt.15.09.2019	Guru Ravidass Mandir Sewa Samiti (Regn. No. 00591), VPO Mazra (Pyau), Tehsil Narnaund, Distt. Hisar. For construction of Building for general public use.	2,00,000/-	SDO (C), Narnaund.
612	U.O.No.7/ 2019-1GA/ CMS/6353dt.15.09.2019	Maharishi Valmiki Sewa Samiti (Regn. No. 00231), VPO Kalirawan, Distt. Hisar. For construction of Building for general public use.	2,00,000/-	SDO (C), Hisar.
613	U.O.No.7/ 2019-1GA/ CMS/6354dt.15.09.2019	Guru Ravidass Garib Sewa Samiti (Regn. No. 00023), VPO Nangthala, Distt. Hisar. For construction of Building for general public use.	2,00,000/-	SDO (C), Hisar.
614	U.O.No.7/ 2019-1GA/ CMS/6354dt.15.09.2019	Bhagwan Ravidas Yuva Sabha (Regn. No. 1045), Mohalla Tekda, Multani Chowk, Hisar. For construction of Building for general public use.	2,00,000/-	SDO (C), Hisar.
615	U.O.No.7/ 2019-1GA/ CMS/6354dt.15.09.2019	Guru Ravidas Seva Samiti (Regn. No. 1014), Vill. Gandhi Nagar, Mangali, Distt. Hisar. For construction of Building for general public use.	2,00,000/-	SDO (C), Hisar.
616	U.O.No.7/ 2019-1GA/ CMS/6354dt.15.09.2019	Sant Siromani Sat Guru Ravidas Ashram Sewa Samiti (Regn. No. 93), Vill. Moth Karnail, Tehsil Narnaund, Distt. Hisar. For construction of Building for general public use.	2,00,000/-	SDO (C), Narnaund.
617	U.O.No.7/ 2019-1GA/ CMS/6354dt.15.09.2019	Sat Guru Ravidas Sewa Samiti (Regn. No. 114), Vill. Khairi, Tehsil Uklana, Distt. Hisar. For construction of Building for general public use.	2,00,000/-	SDO (C), Barwala.
618	U.O.No.7/ 2019-1GA/ CMS/6354dt.15.09.2019	Param Sant Siromani Guru Ravidas Satsang Bhawan Samaj Kalyan Samiti (Regn. No. 554), VPO Sisai Kalirawan, Distt. Hisar. For construction of Building for general public use.	2,00,000/-	SDO (C), Hansi.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
619	U.O.No.7/ 2019-1GA/ CMS/6354dt.15.09.2019	Guru Balmiki Ashram Samiti (Regn. No. 609), VPO Khedar, Tehsil Barwala, Distt. Hisar. For construction of Building for general public use.	2,00,000/-	SDO (C), Barwala.
620	U.O.No.7/ 2019-1GA/ CMS/6354dt.15.09.2019	Sant Siromani Sat Guru Ravidas Ashram (Regn. No. 717), VPO Datta, Hansi, Distt. Hisar. For construction of Building for general public use.	2,00,000/-	SDO (C), Hansi.
621	U.O.No.7/ 2019-1GA/ CMS/6355dt.15.09.2019	Guru Ravidas Mahasabha (Regd.), Guru Ravidas Ashram, Didasar Narnaul, Distt. Mahendergarh. For construction of Building for general public use.	2,00,000/-	SDO (C), Narnaul.
622	U.O.No.7/ 2019-1GA/ CMS/6355dt.15.09.2019	Guru Ravidas Sewa Samiti (Regd.), Mohalla Mahaychaan, Mahendergarh. For construction of Building for general public use.	2,00,000/-	SDO (C), Mahendergarh.
623	U.O.No.7/ 2019-1GA/ CMS/6488dt.15.09.2019	Guru Ravidas Dharamshala (Regd.), Ambedkar Chowk, Jhajjar. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jhajjar.
624	U.O.No.7/ 2019-1GA/ CMS/6488dt.15.09.2019	Shri Sant Guru Ravidas Nirman Samiti (Regd.), Tehsil Road, Jhajjar. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jhajjar.
625	U.O.No.7/ 2019-1GA/ CMS/6488dt.15.09.2019	Sant Kabir Dharamshala Samiti (Regd.), Chopta Bazar, Jhajjar. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jhajjar.
626	U.O.No.7/ 2019-1GA/ CMS/6488dt.15.09.2019	Sant Ravidas Mandir (Regd.), Mandi Mohalla, Jhajjar For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jhajjar.
627	U.O.No.7/ 2019-1GA/ CMS/6488dt.15.09.2019	Jatiya Samaj Vikas Samiti (Regd.), Ambedkar Chowk, Jhajjar For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jhajjar.
628	U.O.No.7/ 2019-1GA/ CMS/6488dt.15.09.2019	Yuva Balmiki Vikas Samiti (Regd.), Chhara Chungi, Jhajjar For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jhajjar.
629	U.O.No.7/ 2019-1GA/ CMS/6488dt.15.09.2019	Maharshi Valmiki Nirman Samiti (Regd.), Silani Gate, Jhajjar For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jhajjar.
630	U.O.No.7/ 2019-1GA/ CMS/6489dt.15.09.2019	Ambedkar Bhawan & Jan Kalyan Samiti (Regd.), Basant Vihar, Karnal. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Karnal.
631	U.O.No.7/ 2019-1GA/ CMS/6489dt.15.09.2019	Ravidass Dharamshala / Mandir (Regd.), Ram Nagar, Karnal. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Karnal.
632	U.O.No.7/ 2019-1GA/ CMS/6489dt.15.09.2019	Ambedkar Samaj Kalyan Sabha (Regd.), Sector 16, Karnal. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Karnal.
633	U.O.No.7/ 2019-1GA/ CMS/6489dt.15.09.2019	Balmiki Bhawan (Regd.), Sector 9, Karnal. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Karnal.
634	U.O.No.7/ 2019-1GA/ CMS/6489dt.15.09.2019	Shri Guru Ravidass Sabha (Regd.), New Ramesh Nagar, Sadar Bazar, Karnal. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Karnal.
635	U.O.No.7/ 2019-1GA/ CMS/6489dt.15.09.2019	Guru Ravidass Mandir & Samiti (Regd.), Jundla, Karnal. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Karnal.
636	U.O.No.7/ 2019-1GA/ CMS/6489dt.15.09.2019	Dr. Bhimrao Ambedkar Yuwa Samiti (Regd.), Railway Road, Gharaunda, Karnal. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Karnal.
637	U.O.No.7/ 2019-1GA/ CMS/6490dt.15.09.2019	Valmiki Dharamshala (Regn. No. 25), Valmiki Mohalla, Sihi Gate, Ballabgarh, Distt. Faridabad. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Ballabgarh
638	U.O.No.7/ 2019-1GA/ CMS/6490dt.15.09.2019	Panchayati Dharamshala Avm Ravidass Mandir Sewa Samiti (Regn. No. 220), Shop No. 3, Ravidass Mandir, Azad Nagar (Chamar Wada), Ward No. 1, Ballabgarh, Distt. Faridabad. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Ballabgarh
639	U.O.No.7/ 2019-1GA/ CMS/6490dt.15.09.2019	Sant Guru Ravi Dass Mandir Sabha (Regn. No. 02483), Harijan Jatav Basti, Faridabad. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Faridabad
640	U.O.No.7/ 2019-1GA/ CMS/6490dt.15.09.2019	Ravidass Dharamshala (Regd.), Near Khedi Pul, Old Faridabad. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Faridabad
641	U.O.No.7/ 2019-1GA/ CMS/6491dt.15.09.2019	Sant Shiromani Guru Ravidass Dharamshala & Sewa Samiti (Regn. No. 74), Duld, Distt. Fatehabad. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Fatehabad.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
642	U.O.No.7/ 2019-1GA/ CMS/6491dt.15.09.2019	Shiv Nandi Gau Sewa Samiti (Regn. No. 00546), Beside Street RMC, Kainchi Chowk, Tohana, Distt. Fatehabad. For construction of Cow Shed and purchase of Fodder for Cows.	21,00,000/-	SDO (C), Tohana.
643	U.O.No.7/ 2019-1GA/ CMS/6493dt.15.09.2019	Dr. Bhim Rao Ambeddkar & Shri Guru Ravidass Sabha (Regn. No. 85), Hari Nagar, Kachh Kabri Fatak, Panipat. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Panipat.
644	U.O.No.7/ 2019-1GA/ CMS/6493dt.15.09.2019	Shri Guru Ravidass Sabha (Regd.), Guru Ravidas Road, Ward No. 7, Panipat. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Panipat.
645	U.O.No.7/ 2019-1GA/ CMS/6493dt.15.09.2019	Bhagwan Balmiki Mandir and Dharamshala Samiti (Regn. No. 00669), Gandhi Colony, Panipat. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Panipat.
646	U.O.No.7/ 2019-1GA/ CMS/6493dt.15.09.2019	Shri Guru Ravidass Samaj Sevi Trust (Regn. No. 9707), Ward No. 10, Guru Ravidass Dharamshala, Pathano Mohalla, Near Sabzi Mandi, Panipat. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Panipat.
647	U.O.No.7/ 2019-1GA/ CMS/6493dt.15.09.2019	Ravidass Samaj Kalyan Sabha (Regn. No. 353), Vill. Ujah, Distt. Panipat. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Panipat.
648	U.O.No.7/ 2019-1GA/ CMS/6493dt.15.09.2019	Yuva Balmiki Samaj Kalyan Sanstha (Regn. No.122), Vill. Beholi, Tehsil Samalkha, Distt. Panipat. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Samalkha.
649	U.O.No.7/ 2019-1GA/ CMS/6493dt.15.09.2019	Sant Shiromani Shri Guru Ravidass Society (Regn. No.01393), Vill. Beholi, Tehsil Samalkha, Distt. Panipat. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Samalkha.
650	U.O.No.7/ 2019-1GA/ CMS/6493dt.15.09.2019	Shri Guru Ravidass Samaj Kalyan Sabha (Regd.), G.T. Road, Samalkha, Distt. Panipat. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Samalkha.
651	U.O.No.7/ 2019-1GA/ CMS/6493dt.15.09.2019	Dr. B.R. Ambedkar Samaj Sewa Samiti (Regn. No. 00188), Blue Jay Road, Samalkha, Distt. Panipat. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Samalkha.
652	U.O.No.7/ 2019-1GA/ CMS/6494dt.15.09.2019	Sant Shiromani Shri Guru Ravidas Sabha (Regn. No. 339), Rania Road, Sirsa. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Sirsa.
653	U.O.No.7/ 2019-1GA/ CMS/6494dt.15.09.2019	Satguru Ravidas Sewa Samiti (Regn. No. 123), Near Bhakra Cotton Mills, Sirsa. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Sirsa.
654	U.O.No.7/ 2019-1GA/ CMS/6494dt.15.09.2019	Bhagwan Balmiki Ashram Sewa Trust (Regn. No. 6079), Vill. Chattargarh Patti, Sirsa. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Sirsa.
655	U.O.No.7/ 2019-1GA/ CMS/6494dt.15.09.2019	Sant Shiromani Guru Ravidas Sabha (Regn. No. 01610), Vill. Panihari, Sirsa. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Sirsa.
656	U.O.No.7/ 2019-1GA/ CMS/6494dt.15.09.2019	Shri Guru Ravidas Dharamshala (Regn. No. 198), Ward No. 18, Dabwali, Distt. Sirsa. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Dabwali.
657	U.O.No.7/ 2019-1GA/ CMS/6494dt.15.09.2019	Balmiki Mandir Dharamshala (Regd.), Ward No. 13, Bust Stand Road, Dabwali, Distt. Sirsa. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Dabwali.
658	U.O.No.7/ 2019-1GA/ CMS/6494dt.15.09.2019	Balmiki Dharamshala (Regd.), Near Sheetla Mata Mandir, Ward No. 15, Dabwali, Distt. Sirsa. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Dabwali.
659	U.O.No.7/ 2019-1GA/ CMS/6494dt.15.09.2019	Sant Shiromani Shri Guru Ravidas Ji Dharamshala (Regn. No. 01632), Ward No. 20, Chauhan Nagar, Mandi Dabwali, Distt. Sirsa. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Dabwali.
660	U.O.No.7/ 2019-1GA/ CMS/6495dt.15.09.2019	Dr. Bheem Rao Ambedkar Chetna Vikas Samiti (Regn. No. 3100), Near Ravidass Mandir, Tosham, Distt. Bhiwani. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Tosham.
661	U.O.No.7/ 2019-1GA/ CMS/6495dt.15.09.2019	Guru Ravidass Dayadari Dharamshala Trust (Regn. No. 6017), Shiksha Marg, Bhiwani. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Bhiwani.
662	U.O.No.7/ 2019-1GA/ CMS/6495dt.15.09.2019	Dr. Bheem Rao Ambedkar Shiksha Sudhar Samiti (Regn. No. 02298), Lambi Gali, Naya Bazaar, Bhiwani. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Bhiwani.
663	U.O.No.7/ 2019-1GA/ CMS/6495dt.15.09.2019	Dr. Bheem Rao Ambedkar Samuhik Samudayik Vikas Kendra (Regn. No. 00565), Kaunt Road, Bhiwani. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Bhiwani.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
664	U.O.No.7/ 2019-1GA/ CMS/6495dt.15.09.2019	S.G.G.M.B. Dharamshala Prabandhan and Charitable Trust (Regn. No. 343), Ward No. 4, Near Ambedkar Park, Bawani Khera, Distt. Bhiwani. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Bhiwani.
665	U.O.No.7/ 2019-1GA/ CMS/6495dt.15.09.2019	Balmiki Ambedkar Jan Kalyaan Trust (Regn. No. 4935), Hanuman Gate, Balmiki Basti, Bhiwani. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Bhiwani.
666	U.O.No.7/ 2019-1GA/ CMS/6495dt.15.09.2019	Aadi Ambedkar Welfare Society (Regn. No. 01732), Hanuman Gate, Balmiki Basti, Bhiwani. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Bhiwani.
667	U.O.No.7/ 2019-1GA/ CMS/6495dt.15.09.2019	Guru Ravidass Dharamshala Prabandhak Samiti (Regn. No. 1828), Hanuman Gate, W. No. 14, Baahar Khera, Bhiwani. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Bhiwani.
668	U.O.No.7/ 2019-1GA/ CMS/6495dt.15.09.2019	Sant Ravidass Sewa Samiti (Regd.), Ward No.5, Loharu, Distt. Bhiwani. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Loharu.
669	U.O.No.7/ 2019-1GA/ CMS/6495dt.15.09.2019	Shri Guru Ravidass Samaj Kalyan Sabha (Regd.), Bawari Gate, Ravidass Mandir, Bhiwani. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Bhiwani.
670	U.O.No.7/ 2019-1GA/ CMS/6495dt.15.09.2019	Shri Ravidass Dharamshala (Regd.), Vill. Khanak, Tehsil Tosham, Distt. Bhiwani. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Tosham.
671	U.O.No.7/ 2019-1GA/ CMS/6496dt.15.09.2019	Dr. Bhim Rao Ambedkar Jan Kalyan Seva Samiti (Regn. No. 01340), VPO Chushala, Distt. Kaithal. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Kaithal
672	U.O.No.7/ 2019-1GA/ CMS/6496dt.15.09.2019	Bhagwan Valmiki Sabha Pai (Regn. No. 02069), Near Ravidass Mandir, VPO Pai, Tehsil Pundri, Distt. Kaithal. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Kaithal
673	U.O.No.7/ 2019-1GA/ CMS/6496dt.15.09.2019	Guru Ravidass Jan Kalyan Samiti (Regn. No. 02079), Vill. Sangroli, Distt. Kaithal. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Kaithal
674	U.O.No.7/ 2019-1GA/ CMS/6496dt.15.09.2019	Maharishi Balmiki Ashram Sabha (Regn. No. 02275), Rasina, Distt. Kaithal. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Kaithal
675	U.O.No.7/ 2019-1GA/ CMS/6497dt.15.09.2019	Ravidas Sewa Samiti (Regd.), Ravidas Dharamshala, Ward No. 11, Palwal. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Palwal
676	U.O.No.7/ 2019-1GA/ CMS/6497dt.15.09.2019	Ravidas Dharamshala (Regd.), Ward No. 26, Palwal. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Palwal
677	U.O.No.7/ 2019-1GA/ CMS/6497dt.15.09.2019	Sant Ravidas Sewa Samiti (Regd.), Ravidas Dharamshala, Ward No. 30, Palwal. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Palwal
678	U.O.No.7/ 2019-1GA/ CMS/6498dt.15.09.2019	Valmiki Mandir Dharamshala Yuva Samiti (Regn. No. 01164), Near Meera Public School, Vill. Singhawala, Distt. Ambala. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Ambala City
679	U.O.No.7/ 2019-1GA/ CMS/6498dt.15.09.2019	Gur Valmiki Ashram Ambedkar Bhawan Sabha (Regn. No. 608), #626, HB Colony, Ram Bagh Road, Ambala Cantt. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Ambala Cantt.
680	U.O.No.7/ 2019-1GA/ CMS/6498dt.15.09.2019	Shri Guru Ravidass Mandir Parbandhak Samiti (Regn. No. 105), Vill. Saha, Distt. Ambala. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Barara
681	U.O.No.7/ 2019-1GA/ CMS/6498dt.15.09.2019	Sant Shiromani Shri Guru Ravidass Mandir Society Dera (Regn. No. 01276), Vill. Dera, P.O. Hamidpur, Tehsil Naraingarh, Distt. Ambala. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Naraingarh
682	U.O.No.7/ 2019-1GA/ CMS/6501dt.15.09.2019	Dr. Bhimrao Ambedkar Kalyan Samiti (Regn. No. 00374), Mandauli, Distt. Yamunanagar. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jagadhari.
683	U.O.No.7/ 2019-1GA/ CMS/6501dt.15.09.2019	Shri Ravidass Prabandhak Sabha (Regn. No. 0926), Dusani, Distt. Yamunanagar. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jagadhari.
684	U.O.No.7/ 2019-1GA/ CMS/6501dt.15.09.2019	Sant Shiromani Guru Ravidas Mandir avm Dharamshala (Regn. No. 00020), Pabni Kalan, Distt. Yamunanagar. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jagadhari.
685	U.O.No.7/ 2019-1GA/ CMS/6501dt.15.09.2019	Dr. Bhimrao Ambedkar Society (Regn. No. 01094), Sasauli, Distt. Yamunanagar. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jagadhari.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
686	U.O.No.7/ 2019-1GA/ CMS/6501dt.15.09.2019	Dr. B R Ambedkar Samaj Sewa Mission (Regn. No. 01221), Bakarpur, Distt. Yamunanagar. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jagadhari.
687	U.O.No.7/ 2019-1GA/ CMS/6501dt.15.09.2019	Ambedkar Kalyan Samiti (Regn. No. 00030), Kat, Distt. Yamunanagar. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jagadhari.
688	U.O.No.7/ 2019-1GA/ CMS/6501dt.15.09.2019	Dr. Bhimrao Ambedkar Sabha Samiti (Regn. No. 3936), Shadipur, Distt. Yamunanagar. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jagadhari.
689	U.O.No.7/ 2019-1GA/ CMS/6501dt.15.09.2019	Dr. Bhimrao Ambedkar Committee (Regn. No. 000899), Mumidi, Distt. Yamunanagar. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jagadhari.
690	U.O.No.7/ 2019-1GA/ CMS/6501dt.15.09.2019	Dr. Bhimrao Ambedkar Committee (Regn. No. 0006), Ramgan urf Gulabgarh, Distt. Yamunanagar. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jagadhari.
691	U.O.No.7/ 2019-1GA/ CMS/6501dt.15.09.2019	Dr. Bhimrao Ambedkar Guru Ravidass Prabandhak Sabha (Regn. No. 0701), Panjpur, Distt. Yamunanagar. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jagadhari.
692	U.O.No.7/ 2019-1GA/ CMS/6501dt.15.09.2019	Shri Guru Ravidas Mandir Committee (Regn. No. 0706), Tigra, Distt. Yamunanagar. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jagadhari.
693	U.O.No.7/ 2019-1GA/ CMS/6500dt.15.09.2019	Dr. Ambedkar Yuva Shakti Mahasabha (Regn. No. 01209), Sant Ravidass Mandir Dharamshala, Uchana Mandi, Distt. Jind. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Narwana.
694	U.O.No.7/ 2019-1GA/ CMS/6500dt.15.09.2019	Dr. Bhim Rao Ambedkar Samaj Kalyan Sabha (Regn. No. 01539), Vill. Ashrafgarh, PO Pindara, Distt. Jind. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jind
695	U.O.No.7/ 2019-1GA/ CMS/6500dt.15.09.2019	Baba Saheb Ambedkar Kalyan Samiti (Regn. No. 01657), VPO Bighana, Distt. Jind. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jind.
696	U.O.No.7/ 2019-1GA/ CMS/6500dt.15.09.2019	Baba Sahab Dr. Bheem Rao Ambedkar Yuva Jagriti Manch (Regn. No. 01825), VPO. Kharak Gagar, Distt. Jind. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Safidon.
697	U.O.No.7/ 2019-1GA/ CMS/6500dt.15.09.2019	Dr. Bhimrao Ambedkar Kalyan Samiti (Regn. No. 01781), Vill Singhwal, Distt. Jind. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Narwana.
698	U.O.No.7/ 2019-1GA/ CMS/6500dt.15.09.2019	Dr. Bhim Rao Ambedkar Kalyan Samiti (Regn. No. 01927), Vill Thua, Distt. Jind. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jind
699	U.O.No.7/ 2019-1GA/ CMS/6500dt.15.09.2019	Dr. B R Ambedkar Jagriti Manch (Regn. No. 02332), VPO Malakpur, Distt. Jind. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Safidon
700	U.O.No.7/ 2019-1GA/ CMS/6499dt.15.09.2019	Dr. Bhimrao Ambedkar Sabha (Regn. No. 00746), VPO Frain Kalan, Tehsil Narwana, Distt. Jind. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Narwana.
701	U.O.No.7/ 2019-1GA/ CMS/6499dt.15.09.2019	Dr. Bhim Rao Ambedkar Sewa Samiti (Regn. No. 00739), VPO Jhanj Khurd, Distt. Jind. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jind
702	U.O.No.7/ 2019-1GA/ CMS/6499dt.15.09.2019	Dr. B. R. Ambedkar Yuva Sangthan (Regn. No. 00785), Vill Jheel, Tehsil Narwana, Distt. Jind. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Narwana.
703	U.O.No.7/ 2019-1GA/ CMS/6499dt.15.09.2019	Dr. Bhimrao Ambedkar Sewa Samiti (Regn. No. 00780), Vill. Gurusar, Tehsil Narwana, Distt. Jind. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Narwana.
704	U.O.No.7/ 2019-1GA/ CMS/6499dt.15.09.2019	Dr. Bhim Rao Ambedkar Sewa Samiti (Regn. No. 00791), Vill Sudkain Kalan, Distt. Jind. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Narwana.
705	U.O.No.7/ 2019-1GA/ CMS/6499dt.15.09.2019	Dr. B R Ambedkar Jan Kalyan Samiti (Regn. No. 00799), VPO Dhani Ramgarh, Distt. Jind. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jind
706	U.O.No.7/ 2019-1GA/ CMS/6499dt.15.09.2019	Dr. Bhim Rao Ambedkar Welfare Society (Regn. No. 01163), VPO Hathwala, Tehsil Julana, Distt. Jind. For construction of Dharamshala Building for general public use.	2,00,000/-	SDO (C), Jind
707	U.O.No.7/ 2019-1GA/ CMS/6492dt.15.09.2019	Kapaleshwar Sewa Samiti (Regn. No. 5764), Vill. Kalvan, Tehsil Narwana, Distt. Jind. For construction of Community Centre for general public use.	11,00,000/-	SDO (C), Narwana

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
708	U.O.No.7/ 2019-1GA/ CMS/6709dt.17.09.2019	Smt. Renu Yadav W/o Late Sh. Naveen Yadav, Vill. Udaka, Distt. Nuh. Financial Assistance to Smt. Renu Yadav to compensate the loss due to death of her husband after he was <u>beaten by the miscreants.</u>	5,00,000/-	SDO (C), Nuh.
709	U.O.No.7/ 2019-1GA/ CMS/6884dt.19.09.2019	Chaudhary Satyadev Geeta Vidya Mandir, Lalhari Kalan, Tehsil Bilaspur, Distt. Yamunanagar. For construction of School <u>Building.</u>	10,00,000/-	SDO (C), Bilaspur
710	U.O.No.7/ 2019-1GA/ CMS/6939dt.19.09.2019	Prajapati (Kumhar) Dharamshala Sabha (Regn. No. 1396), Guru Daksh Prajapati Marg, Kurukshetra. For construction of Hall in <u>Dharamshala for general public use.</u>	21,00,000/-	SDO (C), Thanesar
711	U.O.No.7/ 2019-1GA/ CMS/6943dt.19.09.2019	Saini Sabha Naraingarh (Registration No. 603), Registered Office: 740, Ward No. 12, Near UCO Bank, Naraingarh-134203, Distt. Ambala. For completion of Hall for general public use.	11,00,000/-	SDO (C), Naraingarh
712	U.O.No.7/ 2019-1GA/ CMS/6951dt.19.09.2019	Bar Association (Regd. No. 855), Naraingarh, District Ambala. For construction of chambers /Library/Wash rooms of Advocates.	10,00,000/-	SDO (C), Naraingarh
713	U.O.No.7/ 2019-1GA/ CMS/6951dt.19.09.2019	Government Senior Secondary School (Boys), Naraingarh, District-Ambala. For repairing of boundary wall & levelling of <u>school ground.</u>	5,00,000/-	SDO (C), Naraingarh
714	U.O.No.7/ 2019-1GA/ CMS/6951dt.19.09.2019	Government Senior Secondary School (Girls), Shahzadpur, District-Ambala. For purchase of equipment for smart classes.	5,00,000/-	SDO (C), Naraingarh
715	U.O.No.7/ 2019-1GA/ CMS/6951dt.19.09.2019	Janj Ghar Society (Regd. No. 00788), Naraingarh, District Ambala. For completion of Janj Ghar Building for use of general <u>public.</u>	11,00,000/-	SDO (C), Naraingarh
716	U.O.No.7/ 2019-1GA/ CMS/6951dt.19.09.2019	Gram Panchayat, Village Kurali, Naraingarh, District Ambala. For completion of hall in Bhagwan Balmiki Dharamshala for use <u>of all communities.</u>	5,00,000/-	SDO (C), Naraingarh
717	U.O.No.7/ 2019-1GA/ CMS/6951dt.19.09.2019	Gram Panchayat, Village Pilkhani, District Ambala. For completion of shed near Guga Madi for General Public use.	5,00,000/-	SDO (C), Ambala Cantt.
718	U.O.No.7/ 2019-1GA/ CMS/6951dt.19.09.2019	Singh Sabha (Regd. No. 2462), Naraingarh, District Ambala. For completion of Community Hall in Gurudwara Singh Sabha for <u>general public use.</u>	5,00,000/-	SDO (C), Naraingarh
719	U.O.No.7/ 2019-1GA/ CMS/6952dt.19.09.2019	Shree Gobind Gaushala Samiti (Regd. No. HR/AMB/2015/0040), Sadhaura Road, Barara, District Ambala. For completion of shed <u>in Gaushala</u>	5,00,000/-	SDO (C), Barara
720	U.O.No.7/ 2019-1GA/ CMS/6952dt.19.09.2019	Gram Panchayat, Village Bhareri Kalan, Naraingarh, District Ambala. For renewal of SC Chaupal.	5,00,000/-	SDO (C), Naraingarh
721	U.O.No.7/ 2019-1GA/ CMS/6952dt.19.09.2019	D.A.V. Public School, Naraingarh, District Ambala. For <u>consruction of hall.</u>	5,00,000/-	SDO (C), Naraingarh
722	U.O.No.7/ 2019-1GA/ CMS/6952dt.19.09.2019	Sh. Naresh Kumar S/o Sh. Amarnath, Village Sontli, Tehsil Sehzadpur, Naraingarh, District Ambala. Financial assistance to Sh. Naresh Kumar to compensate the death of his son due to <u>drowning in river.</u>	51,000/-	SDO (C), Naraingarh
723	U.O.No.7/ 2019-1GA/ CMS/6952dt.19.09.2019	Smt. Sushila W/o Sh. Sukhvinder Singh, Village Sontli, Tehsil Sehzadpur, Naraingarh, District Ambala. Financial assistance to Smt. Sushila to compensate the death of his son due to <u>drowning in river.</u>	51,000/-	SDO (C), Naraingarh
724	U.O.No.7/ 2019-1GA/ CMS/6952dt.19.09.2019	Smt. Paramjeet Kaur W/o Sh. Suresh Singh, Village Sontli, Tehsil Sehzadpur, Naraingarh, District Ambala. Financial assistance to Smt. Paramjeet Kaur to compensate the death of his son due to <u>drowning in river.</u>	51,000/-	SDO (C), Naraingarh
725	U.O.No.7/ 2019-1GA/ CMS/6945dt.19.09.2019	Sadguru Kabir Mahasabha (Regn. No. 1481), #1455, First Floor, D.M. Colony, Sector 38 West, Chandigarh. For construction of Boundary Wall of Sadguru Mahasabha in Sector 25, Chandigarh.	2,00,000/-	SDO (C), Panchkula
726	U.O.No.7/ 2019-1GA/ CMS/6946dt.19.09.2019	Baby Sudha Rani Memorial Trust, Hisar. For repair/construction <u>of building.</u>	2,00,000/-	SDO (C), Hisar
727	U.O.No.7/ 2019-1GA/ CMS/6947dt.19.09.2019	Rashtriya Saini Panchayat (Regd. No. 474) Main office, 1536/21, Chunnipura, Rohtak. For purchase of instrument and promoting <u>cultural activities.</u>	2,51,000/-	SDO (C), Rohtak
728	U.O.No.7/ 2019-1GA/ CMS/6948dt.19.09.2019	Aggarwal Yuva Manch (Regd. No. 00778), C/o M/s Mittal Agency, Khera Bazar, Jagadhari, Yamunanagar. For completion of hall in Maharaja Aggarsain Bhawan for general public use.	5,00,000/-	SDO (C), Jagadhari
729	U.O.No.7/ 2019-1GA/ CMS/6950dt.19.09.2019	Kashyap Utthan Sabha (Regd No. 0390) Safidon, District Jind. For completion of hall in Kashyap Dharamshala for general <u>public use.</u>	5,00,000/-	SDO (C), Safidon

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
730	U.O.No.7/ 2019-1GA/ CMS/6950dt.19.09.2019	Shri Vishwakarma Samaj Sewa Samiti (Regd. No. 163) Dhamtan Sahib, Tehsil Narwana, District Jind. For completion of hall in Vishwakarma Bhawan for general public use.	5,00,000/-	SDO(C), Narwana
731	U.O.No.7/ 2019-1GA/ CMS/6944dt.19.09.2019	Shree Krishan Gaushala (Regd. No. 01300), Gaushala Road, Back side of Old Anaj Mandi, Karnal. For completion of shed in Gaushala & purchase of fodder for cows.	5,00,000/-	SDO (C), Karnal
732	U.O.No.7/ 2019-1GA/ CMS/6949dt.19.09.2019	Baba Munga Nath Gaushala (Regd. No. 00139), Village Kharian, Tehsil- Rania, District Sirsa. For purchase of fodder for cows.	2,50,000/-	SDO (C), Rania
733	U.O.No.7/ 2019-1GA/ CMS/6949dt.19.09.2019	Sh. Manish Kumar, S/o Sh. Joginder Singh, # 448, VPO Vaidwala, Sirsa. For financial assistance to Sh. Manish Kumar for repair of house being poor.	50,000/-	SDO (C), Sirsa
734	U.O.No.7/ 2019-1GA/ CMS/2841 dt.18.03.2020	District Bar Association (Regd.), Karnal, Bar Complex, Sector 12, Urban Estate, Karnal. "i) For installation of 10 Air Conditioners for Litigant's Hall (Rs.5.00 lakh). ii) For installation of one Lift for Lawyers Chambers (Rs.25.00 lakh)."	30,00,000/-	SDO (C), Karnal
735	U.O.No.7/ 2019-1GA/ CMS/2845 dt.18.03.2020	Punjabi Biradari Bhawan (Regn. No. RSO0175), Opposite Community Hall, Sector 9, Karnal. "For construction of Bhawan for general public use."	25,00,000/-	SDO (C), Karnal
736	U.O.No.7/ 2019-1GA/ CMS/2849 dt.18.03.2020	National Integrated Forum of Artists and Activists (Regd.), #306, Sector 7, Urban Estate, Karnal. "For organizing Harmony International Youths and Cultural Festival."	13,50,000/-	SDO (C), Karnal
737	U.O.No.7/ 2019-1GA/ CMS/2854 dt.18.03.2020	Gurudwara Shri Guru Singh Sabha Society (Regd.), Model Town, Karnal. "For purchase of Fully Automated Hematology Analyzer and Fully Automated Bio-Chemistry Analyzer for Shri Guru Singh Sabha Charitable Dispensary & Pathology Laboratory for quality service of clinical tests at much cheaper rates than the market."	10,00,000/-	SDO (C), Karnal
738	U.O.No.7/ 2019-1GA/ CMS/2858 dt.18.03.2020	Gurjar Vikas Sabha (Regn. No. 752), Near Plot No. 1831, Sector 4, Part-II, Karnal. "For construction of Gurjar Bhawan for general public use."	21,00,000/-	SDO (C), Karnal
739	U.O.No.7/ 2019-1GA/ CMS/2862 dt.18.03.2020	Sh. Rahul S/o Sh. Rajender Kumar, VPO Kultajpur, Tehsil Narnaul, Distt. Mahendergarh. "Financial assistance to Sh. Rahul for treatment of his father injured in a road accident, being poor."	1,00,000/-	SDO (C), Narnaul
740	U.O.No.7/ 2019-1GA/ CMS/2866 dt.18.03.2020	Sh. Pritam S/o Sh. Harbhagwan, Vill. Pathera, Distt. Mahendergarh. "Financial assistance to Sh. Pritam for treatment of his father suffering from mental illness, being poor."	2,00,000/-	SDO (C), Mahendergarh
741	U.O.No.7/ 2019-1GA/ CMS/2882 dt.18.03.2020	Sh. Rattan Lal S/o Sh. Shri Ram, Vill. Karauli, PO Bashir Pur, Tehsil Narnaul, Distt. Mahendergarh. "Financial assistance to Sh. Rattan Lal for his Paralyzes treatment, being poor."	2,00,000/-	SDO (C), Narnaul
742	U.O.No.7/ 2019-1GA/ CMS/2886 dt.18.03.2020	Smt. Suva Devi W/o Sh. Puran Mal, Vill. Gothdi, Tehsil Nangal Chaudhary, Distt. Mahendergarh. "Financial assistance to Smt. Suva Devi for treatment of her husband, who is in comma; being poor."	2,00,000/-	SDO (C), Narnaul
743	U.O.No.7/ 2019-1GA/ CMS/2869 dt.18.03.2020	Sh. Sher Singh S/o Sh. Balram, VPO Bagthala, Tehsil Bawal, Distt. Rewari. "Financial assistance to Sh. Sher Singh to compensate the loss due to death of his son (Jaiveer Singh Yadav urf Mohit) in road accident."	2,00,000/-	SDO (C), Bawal
744	U.O.No.7/ 2019-1GA/ CMS/2874 dt.18.03.2020	Ashram Hari Mandir Sanskrit College, Pataudi, Distt. Gurugram. "For construction of Building of Sanskrit College."	51,00,000/-	SDO (C), Pataudi
745	U.O.No.7/ 2019-1GA/ CMS/2922 dt.18.03.2020	Pravasi Ekta Manch (Regd.), Haryana, #840, Near Gauri Shankar Mandir, Sector 7-X, Gurugram. "For Organizing / promotion of Cultural Activities."	5,00,000/-	SDO (C), Gurugram
746	U.O.No.7/ 2019-1GA/ CMS/2878 dt.18.03.2020	Sh. Dayanand Sharma S/o Sh. Shyam Sunder, Vill. Kasuhan, Tehsil Uchana, Distt. Jind. "Financial assistance to Sh. Dayanand Sharma for his treatment, injured in road accident, being poor."	2,00,000/-	SDO (C), Uchana
747	U.O.No.7/ 2019-1GA/ CMS/2926 dt.18.03.2020	Sh. Satparkash S/o Sh. Lakhmi Chand, Vill. Kishan Pura, PO Bishan Pura, Distt. Jind. "Financial assistance to Sh. Satparkash as Satyawan to compensate the loss due to death of his son (Deepak) in a road accident."	2,00,000/-	SDO (C), Jind
748	U.O.No.7/ 2019-1GA/ CMS/2890 dt.18.03.2020	Smt. Biti Devi W/o Sh. Ram Chander, #1945, Ward No. 13/15, Mahavir Colony (Moti Nagar), Ambala City. "Financial assistance to Smt. Biti Devi to compensate the loss due to death of her son (Beeru) in a road accident."	2,00,000/-	SDO (C), Ambala City

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
749	U.O.No.7/ 2019-1GA/ CMS/2894 dt.18.03.2020	Smt. Anita Mangla W/o Late Sh. Sanjeev Mangla, Arya Kutir, Kanun Goyan Mohalla, Palwal, Distt. Palwal. "Financial assistance to Smt. Anita Mangla for repair of house, being poor."	5,00,000/-	SDO (C), Palwal
750	U.O.No.7/ 2019-1GA/ CMS/2898 dt.18.03.2020	GauShala Sewa Samiti (Regn. No. 00482), VPO Siwan, Distt. Kaithal. "For construction of Cow Sheds."	21,00,000/-	SDO (C), Kaithal
751	U.O.No.7/ 2019-1GA/ CMS/2906 dt.18.03.2020	Punjabi Welfare Sabha (Regn. No. KTL/44), Amar Shaheed Madan Lal Dhingra Smarak, Park Road, Kaithal. "For construction of Hall on Ground & First Floor and renovation of Shaheed Madan Lal Dhingra Smarak Sthal."	21,00,000/-	SDO (C), Kaithal
752	U.O.No.7/ 2019-1GA/ CMS/2910 dt.18.03.2020	Hindu Senior Secondary School, Timber Market, Kaithal. "For Repair / renovation of Lab Campus in the School."	11,00,000/-	SDO (C), Kaithal
753	U.O.No.7/ 2019-1GA/ CMS/2915 dt.18.03.2020	Little Flower Visitation Sr. Sec. Convent School (School Code 40388), New Bye Pass, Kurukshetra Road, Kaithal. "For construction of Class Rooms in the School."	5,00,000/-	SDO (C), Kaithal
754	U.O.No.7/ 2019-1GA/ CMS/2947 dt.18.03.2020	Sewa Bharti Haryana Pardesh (Regn. No. 6673), Kalayat, Distt. Kaithal. "For Purchase of Books & Furniture for Library and Establishment of Computer Centre to provide free training to poor students."	2,00,000/-	SDO (C), Kalayat
755	U.O.No.7/ 2019-1GA/ CMS/2902 dt.18.03.2020	Arya Partinidhi Sabha, Haryana (Regn. No. 00154), Sidhanti Bhawan, Daya Nand Math, Rohtak. "For Repair / Renovation of Library Building."	21,00,000/-	SDO (C), Rohtak
756	U.O.No.7/ 2019-1GA/ CMS/2935 dt.18.03.2020	Haryana Pal (Gadria) Samaj (Regn. No. 24), Pal Dharamshala, Opp. Sannhit Sarovar, Kurukshetra. "For repair / renovation of Dharamshala."	10,00,000/-	SDO (C), Thanesar
757	U.O.No.7/ 2019-1GA/ CMS/2943 dt.18.03.2020	Haryana Dashnam Goswami (Gosain) Samaj Sabha (Regn. No.2505), Goswami Dharamshala, Plot No. 9, Salarpur Road, Kurukshetra. "For construction of Goswami Dharamshala."	11,00,000/-	SDO (C), Thanesar
758	U.O.No.7/ 2019-1GA/ CMS/2918 dt.18.03.2020	Shri Guru Ravi Dass Sabha (Regn. No. 00156), Bitna Colony, Pinjore, Distt. Panchkula. "For construction of First Floor of Dr. B. R. Ambedkar Bhawan."	11,00,000/-	SDO (C), Kalka
759	U.O.No.7/ 2019-1GA/ CMS/2939 dt.18.03.2020	THIRD APSID CONGRESS, Advanced Pediatrics Centre, PGIMER, Chandigarh. "For organizing Third Scientific Congress of APSID at PGIMER, Chandigarh."	1,00,000/-	SDO (C), Panchkula
760	U.O.No.7/ 2019-1GA/ CMS/2930 dt.18.03.2020	Baba Bhagirath Maharaj Od Sewa Trust (Regn. No. 5634), Opposite Khushi Ram Petrol Pump, Fatehabad. "For construction of Od Samaj Dharamshala in Fatehabad."	11,00,000/-	SDO (C), Fatehabad
761	U.O.No.7/ 2019-1GA/ CMS/2996 dt.19.03.2020	Bar Association Hodal (Regd.), Distt. Palwal. "For purchase of Furniture & Books for library and establishment of Digital Library."	21,00,000/-	SDO (C), Hodal
762	U.O.No.7/ 2019-1GA/ CMS/2996 dt.19.03.2020	Gurudwara Sri Guru Singh Sabha (Regd.), GT Road, Palwal. "For construction of Hall."	11,00,000/-	SDO (C), Palwal
763	U.O.No.7/ 2019-1GA/ CMS/2992 dt.19.03.2020	Hindu Dharam Sabha Shree Ram Charitable Clinic and Dharamshala (Regn. No. 02320) Sector 2, Panchkula. "For renovation of Dharamshala, Purchase of New Sound & Light System and Curtains for Ram Leela Stage."	11,00,000/-	SDO (C), Panchkula
764	U.O.No.7/ 2019-1GA/ CMS/3002 dt.19.03.2020	Jal Kalyan Sabha (Regd.), JKS Plot, Sector 7-C, Faridabad. "For construction of Dharamshala."	11,00,000/-	SDO (C), Faridabad
765	U.O.No.7/ 2019-1GA/ CMS/3002 dt.19.03.2020	Prajapati Mahasangh Zila Faridabad (Regd.), #3291-A, Sector 3, Ballabhgarh, Distt. Faridabad. "For construction of Dharamshala."	21,00,000/-	SDO (C), Ballabhgarh
766	U.O.No.7/ 2019-1GA/ CMS/3002 dt.19.03.2020	Sain Samaj Kalyan Sabha (Regd.), Faridabad, #3067A, Gali No. 10, Jawahar Colony, NIT Faridabad. "For construction of Dharamshala."	11,00,000/-	SDO (C), Faridabad
767	U.O.No.7/ 2019-1GA/ CMS/3009 dt.19.03.2020	Vaish Education Society (Regn. No. 00578), Rohtak. "For construction of Building (Bhawan) of Vaish Education Society."	31,00,000/-	SDO (C), Rohtak
768	U.O.No.7/ 2019-1GA/ CMS/3014 dt.19.03.2020	Smt. Sumitra W/o Sh. Ram Kishan, Vill. Ajamabad Mokhuta, Tehsil Nangal Choudhary, Distt. Mahendergarh. "For Financial assistance to Smt. Sumitra for her cancer treatment, being poor."	2,00,000/-	SDO (C), Narnaul
769	U.O.No.7/ 2019-1GA/ CMS/3049 dt.20.03.2020	Shri Krishan Lila Gaushala Samiti (Regn. No. 1635), Chilkani Dhab, Teh. Ellenabad, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Ellenabad.
770	U.O.No.7/ 2019-1GA/ CMS/3049 dt.20.03.2020	Shri Krishan Gau Sewa Samiti (Regn. No. 1.), Mithanpura, Teh. Ellenabad, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Ellenabad.
771	U.O.No.7/ 2019-1GA/ CMS/3049 dt.20.03.2020	Shri Krishan Gaushala Sewa Samiti (Regn. No. 252), Beharwala Khurd, Teh. Ellenabad, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Ellenabad.
772	U.O.No.7/ 2019-1GA/ CMS/3049 dt.20.03.2020	Shri Shri 108 Baba Shukardas Kutia Gaushala (Regn. No. 432), Talwara Road, Ellenabad, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Ellenabad.

1	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
773	U.O.No.7/ 2019-1GA/ CMS/3049 dt.20.03.2020	Shri Krishan Gaushala (Regd.), Bhuratwala, Teh. Ellenabad, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Ellenabad.
774	U.O.No.7/ 2019-1GA/ CMS/3049 dt.20.03.2020	Shri Radhakrishan Gaushala (Regn. No. 01474), Dhaulpalia, Teh. Ellenabad, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Ellenabad.
775	U.O.No.7/ 2019-1GA/ CMS/3049 dt.20.03.2020	Shri Gaushala (Regn. No. 191), Mameran Kalan, Teh. Ellenabad, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Ellenabad.
776	U.O.No.7/ 2019-1GA/ CMS/3049 dt.20.03.2020	Shri Krishan Gaushala (Regn. No. 00292), Pohraka, Teh. Ellenabad, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Ellenabad.
777	U.O.No.7/ 2019-1GA/ CMS/3049 dt.20.03.2020	Shri Krishan Gaushala Samiti (Regn. No.112), Mithi Sureran, Teh. Ellenabad, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Ellenabad.
778	U.O.No.7/ 2019-1GA/ CMS/3049 dt.20.03.2020	Shri Radhakrishan Gaushala Sewa Trust (Regn. No. 3198), Dhani Sheran Wali, Teh. Ellenabad, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Ellenabad.
779	U.O.No.7/ 2019-1GA/ CMS/3049 dt.20.03.2020	Shri Krishan Gaushala (Regn. No. 144), Neemla & Kashi Ka Vaas, Teh. Ellenabad, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Ellenabad.
780	U.O.No.7/ 2019-1GA/ CMS/3049 dt.20.03.2020	Shri Krishan Gaushala Sewa Samiti (Regn. No. 00288), Khari Sureran, Teh. Ellenabad, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Ellenabad.
781	U.O.No.7/ 2019-1GA/ CMS/3064 dt.20.03.2020	Shri Krishan Parnami Gaushala (Regd.), Makhosrani, Block Nathusari Chaupta, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Sirsa.
782	U.O.No.7/ 2019-1GA/ CMS/3064 dt.20.03.2020	Shiv Shakti Krishan Muni Gaushala (Regd.), Chaharwala, Block Nathusari Chaupta, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Sirsa.
783	U.O.No.7/ 2019-1GA/ CMS/3064 dt.20.03.2020	Gopal Govansh Sewa Samiti (Regd.), Arniawali, Block Nathusari Chaupta, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Sirsa.
784	U.O.No.7/ 2019-1GA/ CMS/3064 dt.20.03.2020	Shri Krishan Parnami Gaushala & Nandishala Samiti (Regd.) Vill. Ludesar, Block Nathusari Chaupta, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Sirsa.
785	U.O.No.7/ 2019-1GA/ CMS/3064 dt.20.03.2020	Shri Krishna Gopal Gaushala (Regn. No. 01737), Dhukra, Block Nathusari Chaupta, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Sirsa.
786	U.O.No.7/ 2019-1GA/ CMS/3064 dt.20.03.2020	Shri Krishan Parnami Gaushala (Regd.), Vill. Hanjira, Block Nathusari Chaupta, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Sirsa.
787	U.O.No.7/ 2019-1GA/ CMS/3064 dt.20.03.2020	Shri Krishan Parnami Gaushala & Nandishala (Regd.), Rampura Dhillon, Block Nathusari Chaupta, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Sirsa.
788	U.O.No.7/ 2019-1GA/ CMS/3064 dt.20.03.2020	Shri Krishan Parnami Gaushala (Regd.), Gigorani, Block Nathusari Chaupta, Distt. Sirsa. "For Construction of Cow Shed."	10,00,000/-	SDO (C), Sirsa.
789	U.O.No.7/ 2019-1GA/ CMS/3064 dt.20.03.2020	Shri Krishna Parnami Gaushala (Regn. No. 1302), Darba Kalan, Block Nathusari Chaupta, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Sirsa.
790	U.O.No.7/ 2019-1GA/ CMS/3064 dt.20.03.2020	Shri Krishan Govansh Sewa Samiti (Regd.), Randhawa, Block Nathusari Chaupta, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Sirsa.
791	U.O.No.7/ 2019-1GA/ CMS/3064 dt.20.03.2020	Shri Shyam Go Sewa Sadan (Regd.), Gusaiana Kheri, Block Nathusari Chaupta, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Sirsa.
792	U.O.No.7/ 2019-1GA/ CMS/3065 dt.20.03.2020	Rakhi Barah Khap Seva Samiti (Regd.), Rakhi Shahpur, Tehsil Narnaund, Distt. Hisar. "For construction of Chabutra for general public use."	1,21,000/-	SDO (C), Narnaund
793	U.O.No.7/ 2019-1GA/ CMS/3065 dt.20.03.2020	Dera Mahant Om Narayan Giri Goshala Samiti (Regd.), Khanda Moad, Narnaund, Distt. Hisar. "For purchase of Fodder for cows."	1,00,000/-	SDO (C), Narnaund
794	U.O.No.7/ 2019-1GA/ CMS/3065 dt.20.03.2020	Nandi Gaushala (Regd.), Lohari Ragho, Tehsil Narnaund, Distt. Hisar. "For purchase of Fodder for cows."	1,00,000/-	SDO (C), Narnaund
795	U.O.No.7/ 2019-1GA/ CMS/3065 dt.20.03.2020	Shree Gaushala Saladairy (Regd.), Data, Tehsil Narnaund, Distt. Hisar. "For purchase of Fodder for cows."	1,00,000/-	SDO (C), Narnaund
796	U.O.No.7/ 2019-1GA/ CMS/SPL 1 dt.27.03.2020	Vivekanand Sr. Sec. School, Adarsh Nagar, Auto Market, Karnal. "For purchase of computer for computer Lab and Digital library."	21,00,000/-	SDO (C), Karnal.
797	U.O.No.7/ 2019-1GA/ CMS/SPL 2 dt.27.03.2020	Sh. Sahib Ram Batra S/o Late Sh. P.D. Batra, Ward No.7, Babbarshah Mohalla, Pataudi, Distt.-Gurugram (Mb.7056624349), Haryana. "For financial assistance to Sh. Sahib Ram Batra for treatment of his son (Naresh Kumar) for Kidney Transplant, being poor."	5,50,000/-	SDO (C), Pataudi

Allocation of D.Q. sanctioned by Sh. Dushyant Chautala, Dy. Chief Minister

For the Year 2019-20

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O. No. PS to Dy.CM/2020/21 dt 20.03.2019	Ch. Charan Singh Haryana Agriculture University, Hisar Research on Agro Waste Management	3100000	SDO(C) Hisar
2	U.O. No. PS to Dy.CM/2020/29 dt 20.03.2019	Gram panchayat, Village Mirzapur, Tehsil Hisar. For construction of multipurpose hall in village Sport stadium	2100000	SDO(C) Hisar
3	U.O. No. PS to Dy.CM/2020/33 dt 20.03.2019	Punjabi Welfare Society, Punjabi Dharamshala, Arya Bazah, Hisar (Regd. No. 01182) Distt. Hisar For completion of construction work	2100000	SDO(C) Hisar
4	U.O. No. PS to Dy.CM/2020/61 dt 20.03.2019	Sarpanch Gram Panchayat, Village Milakpur-1, District Hisar. For Open Gym	200000	SDO(C) Narnaund
5	U.O. No. PS to Dy.CM/2020/61 dt 20.03.2019	Sarpanch Gram Panchayat, Village Kanwari, District Hisar. For Open Gym	200000	SDO(C) Hansi
6	U.O. No. PS to Dy.CM/2020/81 dt 20.03.2019	Sarpanch Gram Panchayat, Village Khanda, District Hisar. For Open Gym	200000	SDO(C) Narnaund
7	U.O. No. PS to Dy.CM/2020/85 dt 20.03.2019	Sarpanch Gram Panchayat, Village DadShahpur, District Hisar. For Open Gym	200000	SDO(C) Narnaund
8	U.O. No. PS to Dy.CM/2020/17 dt 20.03.2019	Jat Dharmarth Sabha, Jind Urban Estate Jind (Regd. No. HR JND 2013/00130) For digital library for general public use	2500000	SDO(C) Jind
9	U.O. No. PS to Dy.CM/2020/65 dt 20.03.2019	Sarpanch Gram Panchayat Village Karsindhu District Jind For Construction of library building and digital library	2600000	SDO(C) Uchana
10	U.O. No. PS to Dy.CM/2020/69 dt 20.03.2019	Sarpanch Gram Panchayat Village Alewa District Jind For open gym	200000	SDO(C) Jind
11	U.O. No. PS to Dy.CM/2020/77 dt 20.03.2019	Sarpanch Gram Panchayat Village Thua District Jind. For open gym	200000	SDO(C) Jind
12	U.O. No. PS to Dy.CM/2020/45 dt 20.03.2019	District Bar Association, Bhiwani For Digital Library and installation of Solar System	1100000	SDO(C) Bhiwani
13	U.O. No. PS to Dy.CM/2020/49 dt 20.03.2019	Gau Lok Dham (Dharamshala) Village Talu District Bhiwani(Regd. No. 02360) For the Construction of Shed and Renovation/Repair of Gaushala Building	500000	SDO(C) Bhiwani
14	U.O. No. PS to Dy.CM/2020/89 dt 20.03.2019	Karamyogi Shri Krishan Gaushala Village Sewah, District Panipat (Regd., No. 092) For the construction/ completion of shed	500000	SDO(C) Panipat
15	U.O. No. PS to Dy.CM/2020/09 dt 20.03.2019	Bal Gopal Krishan Gaushala Sewa Samiti Village Mandi Tehsil Israna Distt. Panipat (Regd. No. 01323) For the Construction of Shed and Renovation/Repair of Gaushala Building	500000	SDO(C) Panipat
16	U.O. No. PS to Dy.CM/2020/53 dt 20.03.2019	Sarpanch Gram Panchayat Village jatwar District Ambala. For open gym	200000	SDO(C) Naraingarh
17	U.O. No. PS to Dy.CM/2020/57 dt 20.03.2019	Sarpanch Gram Panchayat Village Chautala District Sirsa. For construction of indoor sports hall (Volly ball)	3100000	SDO(C) Dabwali
18	U.O. No. PS to Dy.CM/2020/41 dt 20.03.2019	Maharani Kishori Memorial (P.G.) Kanya Mahavidyalaya, Hodel District Palwal.For Expansion of Digital Library	1500000	SDO(C) Hodel

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
19	U.O. No. PS to Dy.CM/2020/25 dt 20.03.2019	Punjab & Haryana High Court Bar Association, Sector-1, Chandigarh For digital library	5000000	SDO(C) Panchkula
20	U.O. No. PS to Dy.CM/2020/37 dt 20.03.2019	Hockey Chandigarh, Shop No. 323, Sector 44 D, Chandigarh (Regd. No. 4048/2009) "For	500000	SDO(C) Panchkula
21	U.O. No. PS to Dy.CM/2020/05 dt 20.03.2019	Virasat Heritage Village Trust H. No. 620 Sector 5, Urban Estate Kurukshetra. To promote cultural activities	500000	SDO(C) Kurukshetra
22	U.O. No. PS to Dy.CM/2020/01 dt 20.03.2019	Sant Shiromani Guru Ravi dass Sabha, (Regd. No. HR/KTL/2014/00269) Ravidass colony, Kalayat , District Kaithal For Construction of Hall for public use	1500000	SDO(C) Kaithal
23	U.O. No. PS to Dy.CM/2020/13 dt 20.03.2019	Jat Mahasabha (Regd. No. 01169) Jat Bhawan Sector 12, Karnal District Karnal For Digital Library for general public use	1500000	SDO(C) Karnal

Allocation of Discretionary Grants sanctioned by Shri Ranjit Singh Power Minister for the financila year 2019-20				
Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
1	U.O.No.Pr. M/2020/PS/ 10 dt.16.03.2020	JAT SABHA, JAT DHARAMSHALA,(Regd No HR.012 01154) Hansi Distt. Hisar, "For Construction of Building to BC used by general public."	500000	SDM Hansi
2	U.O.No.Pr. M/2020/PS/ 14 dt.16.03.2020	SHREE GAUSHALA SALADAIRY DATTA (Reg. No.2968) VILL. DATTA DISTT. HISAR "For construction of Shed & Purchase of Fodder"	1100000	SDM Hansi
3	U.O.No.Pr. M/2020/PS/ 19 dt.16.03.2020	JAGRITI SR SEC SCHOOL (Reg No 26/41-2, 2014) MODEL TOWN EXTENTION, PS (2) Hisar Tehsil Hisar Distt.-Hisar "For Annual Function in School and to purchase of books & Sweets	200000	SDM Hisar
4	U.O.No.Pr. M/2020/PS/03 dt.16.03.2020	Arya Samaj Balsamand Trust (Reg No. 2714) Arya Samaj Mandir, Near Kunjlal Park Village Balsamand Distt. Hisar. "For construction of shed to be used by general public."	500000	SDM Hisar
5	U.O.No.Pr. M/2020/PS/ 16 dt.16.03.2020	SHYAM GAU SHALA BANDAHERI (Regd. No. 02036) VPO BANDAHERI TEHSIL HISAR DISTT. HISAR. "For construction of shed & Purchase of fodder."	200000	SDM Hisar
6	U.O.No.Pr. M/2020/PS/ 18 dt.16.03.2020	DISTT. BAR ASSOCIATION (Reg. No. 81-2005-06) HISAR TEHSIL & DISTT-HISAR "For the equipments of Gym/Sports in Lawyer's. Club "	500000	SDM Hisar
7	U.O.No.Pr. M/2020/PS/ 25 dt.16.03.2020	GAU SEWA SAMITI BHANA (Regd. No. HR12/2019-02896) VILLAGE BHANA TEHSIL ADAMPUR DISTT.-HISAR. "For construction of Shed & Purchase fodder."	200000	SDM Hisar
8	U.O.No. Pr.M/2020/PS/06 dt. 16.03.2020	SAHEED BHAGAT SINGH AVM SHIKSHA SAMITI (Reg. No 00217) VPO. MIRCHPUR DISTT.-HISAR. "For purchasing Gym equipment and Sporting goods."	500000	SDM Narnaund
9	U.O.No. Pr.M/2020/PS/12 dt. 16.03.2020	Jat Dhram Shalla Sirsa (Reg. No 80) Distt.-Sirsa. "For Construction of Building to be used by general public."	1000000	SDM Sirsa
10	U.O.No. Pr.M/2020/PS/12 dt. 16.03.2020	Shri Krishan Chander Gaushala Bani (Reg. No. 00211 of 2012-13 Village Bani Distt. Sirsa. "For construction of Shed & Purchase of Fodder."	500000	SDM Sirsa
11	U.O.No. Pr.M/2020/PS/05 dt. 16.03.2020	Shri Krishan Goshala Paniwala Motta (Reg.) Village Panniwala Mota Distt. Sirsa. "For construction of Shed & Purchase of Fodder."	500000	SDM Sirsa
12	U.O.No. Pr.M/2020/PS/24 dt. 16.03.2020	Shri Krishan Gaushala VPO. Bupp (Regd. No. 01550/2016) Tehsil Sirsa, Distt. Sirsa. "For construction of Shed & Purchase of Fodder."	200000	SDM Sirsa

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
13	U.O.No. Pr.M/2020/PS/23 dt. 16.03.2020	Shri Hari Ram Goshala (Regd. No. 01785) V. Burj Bhangu Tehsil & Distt. Sirsa. "For construction of Shed & Purchase of Fodder."	200000	SDM Sirsa
14	U.O.No. Pr.M/2020/PS/21 dt. 16.03.2020	Shri Krishan Gaushala Seva Samiti Sahuwala-1 (Regd. No. 02479/2018) Vill. Sahuwala Tehsil & Distt. Sirsa. "For construction of Shed & purchase of fodder."	200000	SDM Sirsa
15	U.O.No. Pr.M/2020/PS/20 dt. 16.03.2020	Shree Amarnath Gaushala (Regd. No. 11201400759) Village Dhottar, Tehsil Rania, Distt. Sirsa. "For construction of Shed & Purchase of Fodder."	200000	SDM Ellenabad
16	U.O.No. Pr.M/2020/PS/17 dt. 16.03.2020	Bhag Sh. Krishan Goshala Sewa S.Chautala (Reg. 282,2005-06) Tehsil M.Dabwali, Distt. Sirsa. "For construction of Shed & Purchase of Fodder."	500000	SDM Dabwali
17	U.O.No. Pr.M/2020/PS/04 dt. 16.03.2020	Jat Samaj Vikas Samiti Palwal (Reg.-781) Jat Dharamshala, By pass Palwal. "For construction of Building and park to be used by general public."	1100000	SDM Palwal
18	U.O.No. Pr.M/2020/PS/22 dt. 16.03.2020	Ch. Bharat Singh Memo-EDU. Society V. Nidani (Reg. 315) Distt. Jind. "For construction of Multipurpose Hall, cum Indoor Stadium."	1100000	SDM Jind
19	U.O.No.Pr. M/2020/PS/ 09 dt.16.03.2020	Sar Chhotu Ram Mamorial Trust Narwana Tehsil Narwana Distt.-Jind. "For construction of Building to be used by general public."	1100000	SDM Narwana
20	U.O.No.Pr. M/2020/PS/ 02 dt.16.03.2020	Baba Sawami Dayal Dham Jan Kalyan Society (Reg.02265) Near Syamsar Alab Sawami Dayal Dham Dadri Distt. Dadri, "For construction of shed to be used by general public."	1100000	SDM Dadri
21	U.O.No.Pr. M/2020/PS/ 15 dt.16.03.2020	Jat Sabha Rohtak (Regd.No.00160) Distt.-Rohtak "For construction of Building to be used by general public."	1000000	SDM Rohtak
22	U.O.No.Pr. M/2020/PS/ 13 dt.16.03.2020	Haryana Union of Working Journalists (Reg. No.HR-14/01802) Rohtak. "For expenditure of various Seminar, Trainging Camp & Educational Tour."	500000	SDM Rohtak
23	U.O.No. Pr.M/2020/PS/08 dt. 16.03.2020	Prisoner Welfare Fund, District Jail Rohtak Distt.- Rohtak. "For Purchasing Tractor & Agriculture equipments."	1000000	SDM Rohtak
24	U.O.No. Pr.M/2020/PS/01 dt. 16.03.2020	Deputy Commissioner, Fatehabad. For distribute Prize & Sweets Children, Who take part in Parade & Cultural Programme on Republic Day 2020.	100000	SDM Fatehabad
25	U.O.No. Pr.M/2020/PS/26 dt. 16.03.2020	Gurukul Kurukshetra (Regd. No. 00182 Kurukshetra Tehsil Kurukshetra Distt. Kurukshetra. "For Construction of Building."	1100000	SDM Kurukshetra

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
26	U.O.No. Pr.M/2020/PS/11 dt. 16.03.2020	Sir Chhotu Ram Educational & Cultural Society (Reg. No. 285) Jharsa Sector 32, Jharsa Distt. Gurugram. "For Construction of Building to be used by general public".	1100000	SDM Gurugram

Allocation of Discretionary Grants sanctioned by Sh. Vipul Goel, Industry and Commerce Minister Haryana, Chandigarh for the financial year 2019-20.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O. No. PS/IM-2019/29 dt. 20.06.2019	Sh. Imran Khan S/o Sh. Ubai Dulla Anwar. H. No. 85/7, Shekhar Wada. Shahi jam Masjid. Old Faridabad "For financial assistance being a poor person."	100000	SDO Faridabad
2	U.O. No. PS/IM-2019/33 dt. 20.06.2019	Smt. Pooja Sharma Wo Manoj Sharma, House No- 4046. Khatari Wada Old Faridabad "For financial assistance for repair of house being a poor person."	100000	SDO Faridabad
3	U.O. No. PS/IM-2019/69 dt. 20.06.2019	Resident Welfare Council. Sector-17, Faridabad. "For repair/renovation of community center"	500000	do
4	U.O. No. PS/IM-2019/89 dt. 20.06.2019	mt. Lalita Miglani W/o Sh. Madan Lal Miglani, 147/7, Sheikh Wara Old Faridabad. Kheri Kallan (113)Faridabad. "For financial assistance for repair of house being a poor lady"	50000	do
5	U.O. No. PS/IM-2019/145 dt. 20.06.2019	Greenfield Residents Welfare Society, C-3675, Greenfields, Aravali Hills. Faridabad. (Regd. No- HR/019/2013/00294). "For repair/renovation of community center"	150000	do
6	U.O. NO. PS/IM-2019/193 dt. 20.06.2019	Sh. Puneet S/o Sh. Krishan Lal, R/o House No. 339/10, Bhim Basti, Old Faridabad. "For financial assistance for repair of house being a poor person"	150000	do
7	U.O. NO. PS/IM-2019/01 dt. 20.06.2019	Haryana Sewak Dal, Dharamshala Plot No-51. Sectpr- 16 A. Faridabad (Regd No- 2082 dated 21.08.1987. "For completion of rooms and hall of general public use"	600000	do
8	U.O. NO. PS/IM-2019/05 dt. 20.06.2019	Om Yog Sansthan Trust,Village. Pali Faridabad. (Regd. No- 4558) "For completion of Hall and Room for general public use."	600000	sdo faridabad
9	U.O. NO. PS/IM-2019/25 dt. 20.06.2019	Residents Welfare Association, (Regd. No. 270), Tubewell No. 17, Park Area, Sector-7 C, Faridabad. "For renovation of library for general public use."	100000	do
10	U.O. NO. PS/IM-2019/49 dt. 20.06.2019	Residents Welfare Forum (Regd No. HR 019-2016- 02287) Community Center Sector-16 A. Faridabad	500000	do
11	U.O. NO. PS/IM-2019/65 dt. 20.06.2019	Shirdi Sai Baba Temple Society, (Regd. No. 319 dated 0784 1988) Sector-86, Tigaon Road, Faridabad "For 2006-2019 completion of Hall and Rooms in Shirdi Sai Baba School Building."	4100000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
12	U.O. NO. PS/IM-2019/73 dt. 20.06.2019	Residents Welfare Association Sector-8 Nalanda pocket 1934, Sector-8. Faridabad (Regd. No 02070) For rexation of library for general public use"	100000	do
13	U.O. NO. PS/IM-2019/77 dt. 20.06.2019	Devki Education Social Foudation (Regd. No. 591k M-201977 Bansal Plaza, Sector-19, Hada Market, Near Sarvodya 2006 2019 Hospital Faridabad for repair of building of providing skilled education to the poor & needy students and developments of cultural & sports activities."	1500000	do
14	U.O. NO. PS/IM-2019/85 dt. 20.06.2019	Resident's Welfare Association 7 D. Community M-2019-85 Centre cum Library Shastri Park, Sector-7D. Faridabad. For renovation of library for general public use"	100000	do
15	U.O. NO. PS/IM-2019/137 dt. 20.06.2019	SRS Royal Hills Dharmarth Seva Samiti, Office M-2019137 Address Flat No. 0004, B2 Tower, SRS Royal Hills 20.06.2019 Nohar Par, Sector-87, Faridabad (Regd. No 02788) For completion of rooms for general public use"	200000	do
16	U.O. NO. PS/IM-2019/149 dt. 20.06.2019	Senior Citizens Welfare Forum (Regd. No, 00242)M-2019/149 office 471 Sector 15A, Faridabad "For purchase of 20.06.2019 future and electronic items for general public use	200000	do
17	U.O. NO. PS/IM-2019/153 dt. 20.06.2019	Exta Resident Welfare Association East Wing, Sector-7, 43019 153 Faridabad (Regd. No. -02359 of HR019 of 2016. Sector 2006-2019 TE East Wing) "For repair beautification of park for general public use."	100000	do
18	U.O. NO. PS/IM-2019/161 dt. 20.06.2019	Maa Saraswati Sewa Samiti (NGO). Padam Nagar, Gali No-4, tigoan Road Sector-87. Faridabad (Regd. No 01206) For purchase of Books, Dresses for poor students,"	100000	do
19	U.O. NO. PS/IM-2019/165 dt. 20.06.2019	Resident Welfare Association Pearl height (Regd. No HR/019/2018/02925). Flat No C-2/103. SRS Pearl height. Sector-87.Faridabad "For completion of hall club house for general public use."	100000	do
20	U.O. NO. PS/IM-2019/169 dt. 20.06.2019	Princess Park Residents Welfare Association. Sector-86, Faridabad (Regd. No. HR019/2013/00251 "For completion of rooms for general public use."	200000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
21	U.O. NO. PS/IM-2019/173 dt. 20.06.2019	SRS Pearl Floors, Sector-87, RWA, Faridabad. Office Central Park, SRS Pearl Floors, Faridabad. (Regd No. 00885(2014). "For completion of room for general public use."	200000	do
22	U.O. NO. PS/IM-2019/177 dt. 20.06.2019	Shri Shri 1008 Swami Magnanand Aashram Vikas Samiti, (Regd No. HR-019-2014/01155). Faridabad Old, Nehar Pul. Near Ravidas Chowk, Sector-18, Faridabad "For completion of rooms for general public use	1100000	do
23	U.O. NO. PS/IM-2019/185 dt. 20.06.2019	Green Park Residents Welfare Society, (Regd. No. 226). H. No. 1328 to 1456 & 1469 to 1479 of Sector-16, Faridabad. "For renovation/beautification of Park"	200000	do
24	U.O. NO. PS/IM-2019/189 dt. 20.06.2019	Sh. Anil Kumar S/o Late Kishan Chand, House No.323 Sector-19, Behind E.SI, Dispensary, Kheri kalan, Faridabad "For financial assistance for repair of house being a poor person.	200000	do
25	U.O. NO. PS/IM-2019/197 dt. 20.06.2019	Additional Deputy Commissioner, Faridabad "For construction of boundary wall and Shed of Gaushala at Village Tigaon Adahna".	100000	SDM Faridabad
26	U.O. NO. PS/IM-2019/37dt. 20.06.2019	Sh. Anshul Bhargava S/o Ms Sajla Bhargav, R/o 5L-14, Opp Kapoor nursing home, Nit Faridabad. "For financial assistance for repair of house being a poor person."	100000	SDO NIT Faridabad
27	U.O. NO. PS/IM-2019/41 dt. 20.06.2019	Sh. Pulkit Kapoor S/o Sanjay Kapoor R/o 1A/158. NIT Faridaba "For financial assistance for repair of house being a poor person.	100000	sdo © NIT Faridabad
28	U.O. NO. PS/IM-2019/45 dt. 20.06.2019	Smt. Namita Bhargava Dio Ms Sajla Bhargav, Ro SL-14. Opp Kapoor nursing home. NIT Faridabad. "For financial assistance for repair of house being a poor lady."	100000	sdo © NIT Faridabad
29	U.O. NO. PS/IM-2019/17 dt. 20.06.2019	Pal Baghel Sablu, Faridabad. Office: 1860/01, Pal Baghel Sabha. Faridabad, Office: 1860/01, Pal Baghel Chopal Jawahar Colony, NIT Faridabad, Regd. No. 0581. "For organize Mass Marriage program for poor girls"	251000	sdo © NIT Faridabad
30	U.O. NO. PS/IM-2019/81 dt. 20.06.2019	Physically Challenged Cricket Association of India, Regd office H. No. 6374 Gate No 05. Sai Chowk, Sector 03. Faridabad. Regd under Trust Act1882: "For completion of Room in Faridabad office for general public use"	600000	sdo ballabhgarh

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
31	U.O. NO. PS/IM-2019/61 dt. 20.06.2019	Brahman Sabha Palwal, (Regd. No. Hr-021-2013- 00413) Bhagwan parshuram Marg. Palwal "For completion of rooms & hall in Brahman Dharamshala for general public use.	500000	sdo palwal
32	U.O. NO. PS/IM-2019/105 dt. 20.06.2019	Sh. Sumit S/o Sh. Bijender. VPO- Prithia, Distt. Palwal "For financial assistance for repair of house being a poor person.	200000	do
33	U.O. NO. PS/IM-2019/113 dt. 20.06.2019	Shri Radhika Pyari Seva Trust, Palwal Vill Patli Khurd. PO Baghola Palwal (Regd No-1170). "For purchase of fodder and repair of shed."	300000	do
34	U.O. NO. PS/IM-2019/125 dt. 20.06.2019	Shri Vaishya Aggarwal Sabha, palwal Regd. No. HR 021 2013 00255, Office- Seth Chunnilal Dharamshala Near Darbar Kua Palwal "For construction /completion of hall for general public use.	1000000	do
35	U.O. NO. PS/IM-2019/57 dt. 20.06.2019	Shri Vaish Aggarwal Sabha Hathin, Distt palwal, (Regd. No-2372/17) "For construction renovation of rooms and hall for general public use."	1100000	sdo hathin
36	U.O. NO. PS/IM-2019/53 dt. 20.06.2019	Shri Shri 1008 Shri Mandir Baba Laldas Ji Maharaj. Tehsil Hathin, Distt. Palwal (Regd. No-362/2012). "For completion/renovation of rooms and hall of general public use	600000	do
37	U.O. NO. PS/IM-2019/09dt. 20.06.2019	Sh. Kuldeep S/o Sh. Ramesh. VPO Hazamput. Tehsil Hansi, Distt Hisar: "For financial assistance repair of house being a poor person."	200000	SDO Hisar
38	U.O. NO. PS/IM-2019/13 dt. 20.06.2019	Smt. Saroj Wo Sh. Rambir. VPO Roshan Khera, District Hisar "For financial assistance repair of house being a poor lady"	200000	do
39	U.O. NO. PS/IM-2019/157 dt. 20.06.2019	Sh. Shiv Shankar S/o Sh. Priyaswami, VPO Dabra, Hisar "For financial assistance for repair of house being a poor person."	200000	do
40	U.O. NO. PS/IM-2019/21 dt. 20.06.2019	Bharat Vikas Parishad Maharana partap Nyas. 157. Hewo Apartments, Sector-15, part-2 Gurugram "For completion/construction of Hall and room of general public use."	1100000	SDO Gurugram
41	U.O. NO. PS/IM-2019/141 dt. 20.06.2019	Adarsh Brahamn Sabha (Regd No-147), Office- Bhagwan Parshuram Vatika, Shakti Park, Bashai Road. Gurugramn. "For completion/renovation of rooms in Bhawan for general public use."	2100000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
42	U.O. NO. PS/IM-2019/117dt. 20.06.2019	Veer Bhagat Singh Gaushala Samiti, (Regd. No. HR- 020/2014/297 Dt. 26.05 2014), Gaon Kira, Tehsil Nuh. Distt. Nuh. "For purchase of fodder."	100000	SDO Nuh
43	U.O. NO. PS/IM-2019/121 dt. 20.06.2019	Shri Aggarsain Trust Bhiwani, Regd. No. 2585 Tayal Complex, Circular Road. Bhiwani. "For completion of rooms and hall in Aggarsain Bhawan for general public use	1100000	SDO Bhiwani
44	U.O. NO. PS/IM-2019/109 dt. 20.06.2019	Sh. Ashok Kumar S/o Sh. Bal Kishan, VPO Sanauli Khurd. Tehsil bapoli Distt. Panipat. "For financial assistance for repair of house being a poor person."	200000	SDO Samalkha
45	U.O. NO. PS/IM-2019/129 dt. 20.06.2019	Aadarsh Kanya Gurukul Pillu Khera Mandi (Jind) (Regd. NO. HRJND 00381) Jamni Road, Near Railway Fatak. Jind (Haryana). "For completion/construction of rooms and hall of general public use."	500000	sdo safidon
46	U.O. NO. PS/IM-2019/181 dt. 20.06.2019	Sh. Bijender Kumar S/o Sh. Prem Singh, R/o 504 K/6,Gyan Nagra. Teshil & Distt. Sonapat. "For financial assistance for repair of house being a poor person.	200000	sdo sonapat
47	U.O. NO. PS/IM-2019/93 dt. 20.06.2019	Nand baba Gau Sewa Sansthan, (Regd. By Haryana Govt 2825. Distt Society 1360).Near Shanidev Mandir, Mandi Kalanwali, Sirsa. "For completion of Cow Shed for Gau Sewa Sansthan	500000	sdo sirsa
48	U.O. NO. PS/IM-2019/97 dt. 20.06.2019	Maharaja Aggarsain Charitable Trust, (Regd No. 2702/19/02/2014) Head Off. 117, Sector-6, Panchkula. "For construction of Building for general public use."	1100000	sdm panchkula
49	U.O. NO. PS/IM-2019/101 dt. 20.06.2019	Akhil Bhartiye Aggarwal Samelan, (Regd. No. 7953 dated 20.01.1976). Karol Bagh. New Delhi. "For completion/construction of hall and room for general."	1100000	Under Secy. CM Cell - II Haryana
50	U.O. NO. PS/IM-2019/202 dt. 20.06.2019	RPS Palms Resident Welfare Association, D26-FF, RPS Palms, Sector-88, Faridabad. "For installation of open gym beautification of park."	100000	sdo faridabad
51	U.O. NO. PS/IM-2019/222 dt. 20.06.2019	Darul Uloom Anjuman Islamia, (Regd No. 14547), Baba Nagar, Sector-19, Old Faridabad. "For completion of Rooms Darul Uloom Anjuman Islmia Education Trust."	250000	do
52	U.O. NO. PS/IM-2019/226 dt. 20.06.2019	Sector-14 Residents Welfare Association, Faridabad, Community Centre, Sector-14, Faridabad (Regd No- HR 019-2011602345) "To purchase tractors for collecting garbageto keep the environment neat and clean	435000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
53	U.O. NO. PS/IM-2019/230 dt. 20.06.2019	Sector-15 Residents Welfare Association, Faridabad, 1087, Sector-15 Faridabad (Regd.No-0292612018) To purchase tractors for collecting garbage to keep the environment neat and clean."	435000	do
54	U.O. NO. PS/IM-2019/133 dt. 20.06.2019	Sh. Sachin Garg S/o rajender Garg, 1598, 2,00,000/-Dynisti Inter National School, Sector-28, Faridabad. "For financial assistance for repair of house being a poor person.	200000	do
55	U.O. NO. PS/IM-2019/254 dt. 08.07.2019	Sh. Sunil Kumar S/o Sh. Beer Singh, VPO-Mohna, Tehsil-Ballabgarh, Distt.-Faridabad "For financial assistance for repair being a poor person.	200000	sdo ballabhgarh
56	U.O. NO. PS/IM-2019/262 dt. 08.07.2019	Sh. Ramesh Chand S/o Sh. Kundan Singh, RNJ 365, Ward No.-9, Ram Nagar Colony, Faridabad. "For financial assistance for repair of house being a poor person."	150000	sdo faridabad
57	U.O. NO. PS/IM-2019/266 dt. 08.07.2019	Sh. Jagvir S/o Sh. Bhilkaram, H. No.-89, Bata Mod, Millhard Colony, Sector-7, Ballabgarh, dt. 18.07.2019 Faridabad. "For financial assistance for repair	200000	sdo ballabhgarh
58	U.O. NO. PS/IM-2019/230 dt. 20.06.2019	Sh. Ranjit Singh Panwar S/o Ramji Lal,House No. D-197, Near Bijli Board, Bhagat dt. 18.07.2019 Singh Colony Sector-3, Ballabgarh, Faridabad. "For financial assistance for repair of house being a poor person.	150000	do
59	U.O. NO. PS/IM-2019/286 dt. 20.06.2019	Sh. Zahid S/o Abdul Sattar, Village Ranher khera, Ballabgarh, Faridabad."For Financial assistance for repair of house being a poor person."	100000	do
60	U.O. NO. PS/IM-2019/290 dt. 20.06.2019	Sh. Ved Parkash Goel S/o Vijay Goel, House No. 143A, Block C, Sector-11, DLF Model Town, Sector-8, Faridabad. "for financial assistance for repair of house being a poor person."	200000	sdo faridabad
61	U.O. NO. PS/IM-2019/206dt. 03.07.2019	Shri Radhika Pyari Seva Trust, Palwal Vill Patli Khurd. PO Baghola Palwal (Regd No-1170). "For construction/repair of Boundary wall and purchase of fodder."	350000	sdo palwal
62	U.O. NO. PS/IM-2019/210 dt. 03.07.2019	Amar Shahid Kanha Gaushala, (Regd no. HR/030/98) Bahin Tehsil Palwal "For construction/repair of Boundary wall and purchase of fodder."	1100000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
63	U.O. NO. PS/IM-2019/218 dt. 03.07.2019	Sant Shree Pipa ji Acharyakulam Dharamshala. Regd no. HR/65/2016/01335) Darji Rajput Samaj palwal ""For construction/repair of Boundary wall and for public use."	500000	do
64	U.O. NO. PS/IM-2019/246 dt. 03.07.2019	Sh. Arshad Khan S/o Mohd. Umar, R/o Village Kot PO. Kot. Teh. Hathin, (Palwal). "For financial assistance for repair of house being a poor person."	45000	sdo palwal
65	U.O. NO. PS/IM-2019/234 dt. 03.07.2019	Mohd. Hanif S/o Basir, VPO Umra, The Nagina (Nuh). "For financial assistance for repair of house being a poor person."	100000	sdo nagina
66	U.O. NO. PS/IM-2019/298 dt. 18.07.2019	Mr. Mohd Hasim S/o Abdul Haq Malab Teh. Nuh (Mewat). "For financial assistance for repair of house being a poor person."	200000	sdo nuh
67	U.O. NO. PS/IM-2019/302 dt. 18.07.2019	Mr. Mohd. Anish S/o Mohd. Hasim, Medli Road, Harijan Mohalla, Malab Distt. Nuh (Mewat) "For financial assistancefor repair of house being a poor person."	150000	do
68	U.O. NO. PS/IM-2019/306 dt. 03.07.2019	Mr. Saabir Sio Mohd. Hasim VPO-Malah Dist.- Nah Mewat "For financial assistance for repair of house being a poor person"	150000	do
69	U.O. NO. PS/IM-2019/214 dt. 18.07.2019	Smt. Lakshmi Devi W/o Sh. Satpal, Village Dhanda Keri Dist. Jind. "For financial assistance for repair of house being a poor lady,"	50000	sdo jind
70	U.O. NO. PS/IM-2019/282 dt. 18.07.2019	Mrs. Neetu Jasht Die Sh. Prem Chand, H.No.1127-A. Rathpur Colony, Block 1, Pinjore, Panchkula "For financial assistance for treatment of her father Sh. Prem Chand is suffering from cancer being poor."	100000	sdm kalka
71	U.O. NO. PS/IM-2019/250 dt. 18.07.2019	Sh Surjeet Singh So Jaghir, VPO-Jatwara, Tehsil Amar Shaheed Kanha Gaushala, & Dist-Sonepat. "For financial assistance for repair of house being a poor person."	200000	sdo sonepat
72	U.O. NO. PS/IM-2019/274 dt. 18.07.2019	Deputy Commissioner Bhiwani "For completion of Banarsi Dass Gupta Memorial Hall in Banarsi Das Gupta Memorial Park, Bhiwani for general public use"	700000	bdpo bhiwani
73	U.O. NO. PS/IM-2019/310 dt. 18.07.2019	Deputy Commissioner Mahendergarh. "For purchase of sports items of 10 villages (Ikbampur Nangli Totaheri, Bhedanty. Niyamatpur, Dhani Saniyo ki Thanwas, Niyajlipur, Sheoramnathpura, Hasanpur, Nangal Soda, Antri) Rs. 1 Lac for each village	1000000	bdpo nangal

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
74	U.O. NO. PS/IM-2019/357 dt. 05.08.2019	Residents Welfare Society (Regd. No. 00897). Office: 1595, Sector-16 (North), Faridabad "For maintenance of park and pavement of path in park	400000	sdo faridabad
75	U.O. NO. PS/IM-2019/357 dt. 05.08.2019	Residents Welfare Society (Regd No. 02603). H. No. 1383, Sector-17, Faridabad. "For maintenance of park and pavement of path in park"	200000	do
76	U.O. NO. PS/IM-2019/413 dt. 05.08.2019	Lokesh Kumar S/o Late Sh. Suresh Chand, Village Budhena, Tehsil & District Faridabad For repair of house being a poor person.	150000	do
77	U.O. NO. PS/IM-2019/417 dt. 05.08.2019	Neena Ghai W/o Sh. Kamal Ghai, Rio House No. 222, 1st Floor, Sector-29, Faridabad. "For repair of house being a poor person	150000	do
78	U.O. NO. PS/IM-2019/294 dt. 05.08.2019	Shri Banke Bihari Gaushala samiti (Regd. No. Hr-012-2013-00548, AWBI-HR-254/2012) PO. Jadwa, Distt Mahendergarh. "For purchase of fodder and repair of shed."	500000	sdo mahenergrah
79	U.O. NO. PS/IM-2019/322 dt. 05.08.2019	Yadav Kalyan Sabha, Narnaul, Employee Colony, Near Bus Stand (Regd.) Distt Mahendergarh (Regd No 685/HR/012/2013/000Y4). "For completion of hall for general public use"	500000	sdo narnaul
80	U.O. NO. PS/IM-2019/378 dt. 05.08.2019	Swami Deeptanand Avdhoot Memorial Charitable Trust. Kharar Alipur, Hisar (Regd No. 7803). Distt Hisar "For completion of Hall & Rooms for general public use	1100000	SDO Hisar
81	U.O. NO. PS/IM-2019/386 dt. 05.08.2019	Sh. Somvir S/o Kukoo, Village Dahima, Tehsil & Distt. Hisar. "For repair of house being a poor person."	200000	sdo hisr
82	U.O. NO. PS/IM-2019/345 dt. 05.08.2019	Shri Mandholi Goshala Anusandhan Peeth IM-2019/345 (Regd. No. 183), Village Mandholi Kalan, dt. 05.08.2019 District Bhiwani. "For purchase of fodder and repair of cow shed."	400000	sdo loharu
83	U.O. NO. PS/IM-2019/353 dt. 05.08.2019	Shri Mandholi Goshala Anusandhan Peeth IM-2019/345 (Regd. No. 183), Village Mandholi Kalan, dt. 05.08.2019 District Bhiwani. "For purchase of fodder and repair of cow shed."	400000	do
84	U.O. NO. PS/IM-2019/349 dt. 05.08.2019	Shri Radha Krishan Gaushala Smiti (Regd.) No. 02354). Village Sohansra, District Bhiwani. "For purchase of fodder and repair of cow shed"	400000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
85	U.O. NO. PS/IM-2019/398 dt. 05.08.2019	Sh. Rajesh Sharma S/o Bhim Singh, House IM-2019/398 dt. 05.08.2019 No. B-15/225, Bansal Colony Sirsa, Distt. Sirsa. "For financial assistance repair of house being a poor person."	45000	sdo sirsa
86	U.O. NO. PS/IM-2019/402 dt. 05.08.2019	Sh. Mahavir S/o Dalip Singh, House No.-146, Goga Mandir, Raipur, PO. Rupawas, Sirsa, Distt. Sirsa. "For financial assistance repair of house being a poor person."	45000	do
87	U.O. NO. PS/IM-2019/338 dt. 05.08.2019	Hindu Institute of Management & Technology, (Regd. No. HRTK 2015 00986) Bhiwani Road, Rohtak, Distt. Rohtak. "For completion of Rooms in Lal Nath Hindu College (MBA Block)"	1100000	sdo rohtak
88	U.O. NO. PS/IM-2019/330 dt. 05.08.2019	Maharaja Aggarsain Shiksha Samman First Floor. Paras Colony, Kurukshetra (Regd No-805). Distt. Kurukshetra. "For purchase of furniture and books, uniform for poor needy students."	500000	sdo thanesar
89	U.O. NO. PS/IM-2019/361 dt. 05.08.2019	Shri Gurdayal Singh Memorial Education Society (Regd No. HRRWR201400253), Leo Chowk, Sector-05, Rewari, Distt. Rewari. "For repair/renovation of rooms and promotion of cultural and sports activities."	1100000	sdo rewari
90	U.O. NO. PS/IM-2019/382 dt. 05.08.2019	Shri Sai Dham Mozam Nagar (Trust), Vill. Mozam Nagar, PO. Farmana, Sonipat (Regd. No. 3025), Distt. Sonipat. "For completion of rooms in shri Sai Dham for general public use."	100000	sdo sonapat
91	U.O. NO. PS/IM-2019/390dt. 05.08.2019	Aggarwal Sabha (Regd. No. 253) Model Town Ambala City, Distt. Ambala. "For completion of Hall in Aggarsain Bhawan sec. 9 ambala	500000	sdo ambala city
92	U.O. NO. PS/IM-2019/326 dt. 05.08.2019	Bharat Vikas Parishad Maharana Partap IM-2019/326 Nyas, 157, Hewo Apartments. Sector-15, dt. 05.08.2019 Part-2. Gurugram (Regd. No. 3942 Dated 24.07.2017). Distt. Gurugram. "For completion/Construction of Hall and Rooms of general public use."	400000	SDO Gurugram
93	U.O. NO. PS/IM-2019/409 dt. 05.08.2019	Yasin Meo Degree College, Nuh Haryana, M-2019/409 Distt. Nuh. "For renovation of Lab	500000	sdo nuh
94	U.O. NO. PS/IM-2019/371 dt. 05.08.2019	Geeta Vidya Mandir, Ujjina District M-2019 371 Nuh(Regd. No 15 March,2017,0436). "For 05.08.2019 completion of rooms in Geeta Vidya Mandir, Ujjina"	600000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
95	U.O. NO. PS/IM-2019/395 dt. 05.08.2019	Kamdheni Arogya Sansthan Parbandh Samiti, (Regd. No. 4523), Village Bissar, Akbarpur, Tehsil Tauru, Distt. Nuh. "For purchase of fodder and construction of cowsheds."	500000	do
96	U.O. NO. PS/IM-2019/342 dt. 05.08.2019	Shri Ram Sanskritik Shoadh Sansthan Nayas, IM/2019 342 B-945, MIG Flats, Chitarkut, Purvi Loni di 05.08.2019 Road, Delhi (Regd. No 593). "For completion of hall and rooms in shri ram Sangralye Chitarkut for general public use."	1100000	Under Secy. CM Cell - II Haryana
97	U.O. NO. PS/IM-2019/365dt. 05.08.2019	Shri Aggarsain Foundation, Akhil Bharti, 83, model Basti, East Park Road, Karol Bagh, New Delhi (Regd No- S45993). "For completion construction of hall and rooms for general public use"	500000	do
98	U.O. NO. PS/IM-2019/406dt. 05.08.2019	Ramit Malhotra S/o Sh. Jagdish Malhotra, R/o House No. B-8/7, Double Story, Ramesh Nagar, West Delhi. "For repair of house being a poor person."	150000	do
99	U.O. NO. PS/IM-2019/475dt. 05.08.2019	Chandra Anand Nikunj Bihari Charitbaale Trust (Regd.), Shri Banke Bihari Mandir Shri Dham, Varindavan, Uttar Pardesh. "For completion and renovation of hall & rooms for general public use."	1100000	do
100	U.O. NO. PS/IM-2019/278dt. 18.07.2019	Shri Shiv Dharamshala Trust, Jawahar Colony, Old Press Colony, NIT, Faridabad. "For completion of room and hall for general public use."	500000	SDO NIT Faridabad
101	U.O. NO. PS/IM-2019/442dt. 19.08.2019	Additional Deputy Commissioner, Faridabad "For development/ beautification of park, pavement of path and street etc. in Sector- 15 A."	2500000	sdo faridabad
102	U.O. NO. PS/IM-2019/426dt. 19.08.2019	Additional Deputy Commissioner, Faridabad. "For development/ beautification of park, pavement of path and street etc. in Sector-11."	2000000	do
103	U.O. NO. PS/IM-2019/431dt. 19.08.2019	Additional Deputy Commissioner, Faridabad "For development/ beautification of park, pavement of path and street etc. in Sector-17."	2000000	do
104	U.O. NO. PS/IM-2019/436 dt. 19.08.2019	Additional Deputy Commissioner, Faridabad "For development/ beautification of park, pavement of path and street etc. in Sector- 10."	2000000	do
105	U.O. NO. PS/IM-2019/441dt. 19.08.2019	Additional Deputy Commissioner, Faridabad "For development/ beautification of park, pavement of path and street etc in Sector-18 A	1000000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
106	U.O. NO. PS/IM-2019/446 dt. 19.08.2019	Additional Deputy Commissioner, Faridabad. "For development/ beautification of park, pavement of path and street etc. in Sector-16 A	1000000	do
107	U.O. NO. PS/IM-2019/455 dt. 19.08.2019	Gurukul Yamunathat Manjhawali, Faridabad, Regd. Trust (Regd. No 1951). "For completion of rooms, pavement of yard and path for general public use"	1100000	do
108	U.O. NO. PS/IM-2019/459 dt. 19.08.2019	Shri Laxminarayan Mandir, (Regd. No. 00760 dated 17.12.2013), Sector-16, Faridabad "For renovation of library, purchase of furniture for general public use	200000	do
109	U.O. NO. PS/IM-2019/467 dt. 19.08.2019	Sh. Perveen S/o Sh. Ram Chand, Bhim Basti, Tigaon, Faridabad. "For financial assistance for repair of house being a poor person	100000	do
110	U.O. NO. PS/IM-2019/475 dt. 19.08.2019	Peer Baba Nuruddin Dargah Anjuman-E-Harunia Sewak Committee, (Regd. No.. HR/019/2016/2110). Baba Nagar Near MCP Office, Sector 19, Old Faridabad. "For completion of rooms for general public use	500000	do
111	U.O. NO. PS/IM-2019/479 dt. 19.08.2019	Smt. Heena Kausar Mallick D/o Ibrahim Malik, 2/708 Khatri Wara, Old Faridabad Kheri Kalan "For pursuing Higher Education (BDS) being a poor girl."	100000	do
112	U.O. NO. PS/IM-2019/483 dt. 19.08.2019	Shri Neelkanth Mahadev Mandir Samiti, (Regd No. HR019-2013-00274) Near Mother Dairy, Sector-8, Faridabad "For completion of Hall for general public use."	500000	do
113	U.O. NO. PS/IM-2019/431dt. 19.08.2019	Lifestyle Philanthropic Work Society. (Regd. No. 1920/1300249), #147 Sector-151 Faridabad. For promotion of culture and social activities.	250000	do
114	U.O. NO. PS/IM-2019/4314dt. 24.07.2019	Residents Welfare Forum, House No. 780, Sector 16 Faridabad (Regd. No. 81/2011) "To Collect of garbage by rental Tractors and staff from sector 16 to keep the environment neat and clean"	500000	do
115	U.O. NO. PS/IM-2019/258dt. 18.07.2019	Maharaja Agarsen Youth Brigade (Regd No. 02743) Shop No-547, Main 22 FL Road, Sanjay Colony, Sector-21, Faridabad For completion of Hall and Rooms for general public use."	1100000	SDO, badkhal
116	U.O. NO. PS/IM-2019/463 dt. 19.08.2019	World Sankirtan Tour Trust (Regd. No. 2756 dated 26.05.2010), Gram Khambi, Tehsil Hodal, Distt Palwal "For renovation of rooms and repair of cow shed."	500000	sdo hodal

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
117	U.O. NO. PS/IM-2019/487 dt. 19.08.2019	Sambharye Foundation, (Regd), DO 186 Bali Nagar, Palwal. (Regd. No HR/2015/054401) For renovation of room, promotion of cultural activities and purchase of furniture for general public use	1100000	sdo palwal
118	U.O. NO. PS/IM-2019/318 dt. 24.07.2019	Vidhya araya sabha Regd No. 00656 Jhajjar for complation of rooms and boundary wall"	1100000	sdo jhajjar
119	U.O. NO. PS/IM-2019/471 dt. 19.08.2019	Care walfare society Regd 06732, Rajiv puran pooshgarh road karnal. For promotion of sport activities and different activities of walfre youths.	1100000	sdo karnal
120	U.O. NO. PS/IM-2019/519 dt. 26.08.2019	Shri Krishna Gyan Vigyan Santhan Varindavan, (Reg No. 519/1984-85) Govind Math, Kaimarvan, Varindavan (Uttar Pradesh) "For completion repair of rooms for general public use.	200000	Under Secy. CM Cell - II Haryana
121	U.O. NO. PS/IM-2019/583 dt. 26.08.019	News Portal Aston Haryana, (Ragd No. 43150), Shop No. 2. Ank Pla Naviam Pal Market NIT, Faridabad "For purchase of furniture, electronics and promotion of cultural activities"	200000	SDO NIT Faridabad
122	U.O. NO. PS/IM-2019/587 dt. 26.08.2019	Maharshi Dayanand Education Society (Regd. No: 53/1970-71 Net Ground NIT Faridabad For completion of bound Pub Sr Sec School"	51000	sdo faridabad
123	U.O. NO. PS/IM-2019/563 dt. 26.08.2019	Mission jagriti Reg. No. 00149, C-194 Firoj Gandhi NIT faridabad, for promotion o cultural activities	101000	do
124	U.O. NO. PS/IM-2019/503 dt. 26.08.2019	Sh. Aman Kumar So Sh. Karm Prasad IM-2019 503 House No. 2N34, NIT Faridabad "For 8.26.08.2019 financial assistance repair of house being a poor person	150000	do
125	U.O. NO. PS/IM-2019/539 dt. 26.08.2019	Shri Banke Bihari Mandir No-5, Shri Satan Dharam Sabha, Railway Road, NIT Faridabad "For completion of community centre for general public use"	600000	do
126	U.O. NO. PS/IM-2019/527 dt. 26.08.2019	Dera Sant Bhagat Singh Ji Maharaj. (Regd No. 1075), IK Block, Kalyan Singh Chowk, NIT Faridabad "For renovation of hall and completion of rooms for general public use.	1100000	do
127	U.O. NO. PS/IM-2019/531 dt. 26.08.2019	Miss Neha Beniwal D/o Sh. Tarif Singh Beniwal, Bainiwal Mohalla, Near Post Office, Sihi, Sector-8, Faridabad "For pursuing higher education being a poor girl."	100000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
128	U.O. NO. PS/IM-2019/535 dt. 26.08.2019	Miss Preeti Beniwal D/o Sh. Tarif Singh Beniwal, Bainiwal Mohalla, Near Post Office, Sihi, Sector-8. Faridabad "For pursuing higher education being a poor girl	100000	do
129	U.O. NO. PS/IM-2019/543 dt. 26.08.2019	Smt. Sunita Gupta W/o Late Sh. Jagdish Prasad Gupta, H. No. 492, Sector 18, Housing Board Colony, Kheri Kalan Faridabad. "For financial assistance for repair of house being a poor lady."	50000	do
130	U.O. NO. PS/IM-2019/551 dt. 26.08.2019	Iqbal Hussain S/o Iftikhar Hussain, House No. R-11, Ward No-12, Near Amarnath School, A.C. Nagar, Faridabad. "For financial assistance being a poor person	25000	sdo faridabad
131	U.O. NO. PS/IM-2019/555 dt. 26.08.2019	Sheetal Dio Sh Shyam Veer, House No. 17, Gali No 01, Sanjay Nagar, Ward No. 13, Faridabad. "For assistance for repair of house being a poor lady."	15000	do
132	U.O. NO. PS/IM-2019/559 dt. 26.08.2019	Sh. Vijay Kumar Pali S/o Sh. Meva Ram, E-805. Chacha Ke Daftar wali gali, Dabua Colony Faridabad. "For financial assistance for repair of house being a poor person.	30000	do
133	U.O. NO. PS/IM-2019/499 dt. 26.08.2019	Sh. Vijay Kumar Pali S/o Sh. Meva Ram, E-805. Chacha Ke Daftar wali gali, Dabua Colony Faridabad. "For financial assistance for repair of house being a poor person.	15000	sdo faridabad
134	U.O. NO. PS/IM-2019/507 dt. 26.08.2019	Sh. Umesh Bansal S/o Sh. Gopal Parsad, 650/13, New Baselwa Colony, Old Faridabad "For financial assistance for repair of house being a poor person."	150000	do
135	U.O. NO. PS/IM-2019/511 dt. 26.08.2019	Manav Sewa Samiti, (Regd. No. HR019/2013/00367), Office Manav Bhawan, Sector 10 Market, Faridabad. "For promotion of cultural and sports activities for poor childrens"	250000	do
136	U.O. NO. PS/IM-2019/567 dt. 26.08.2019	Faridabad Welfare Association (Regd. No- 01122) H. No- 50/3, Sayyed Wara, Old Faridabad "For repair renovation of community center."	1100000	do
137	U.O. NO. PS/IM-2019/571dt. 26.08.2019	Sh. Anand Kumar S/o Sh. Ram Kishan, House No-1.C. 69, Gali No-1, Near Sidharth High School, Indra Complex, Old Faridabad, Kheri Kalan, Faridabad. "For financial assistance for repair of house being a poor person."	100000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
138	U.O. NO. PS/IM-2019/575 dt. 26.08.2019	Sh. Ashok Kumar S/o Sh. Ram Shankar Arya, H. No. 717, Market Gali, Sector-18, Faridabad. "For financial assistance repair of house being a poor person."	100000	do
139	U.O. NO. PS/IM-2019/515dt. 26.08.2019	Maharana Partap Rajput Sewa Samiti, (Regd. No. 02684), Prem Nagar, Mohana Road Near Deep Dharam Kata Ballabgarh, Faridabad. "For completion/ repair of rooms for general public use."	250000	sdo ballabhgarh
140	U.O. NO. PS/IM-2019/495dt. 26.08.2019	Sh. Manoj Dagar S/o Sh. Jormal Dagar, New Basti Near PNB Bank, Village Jaharsaintly, Faridabad "For financial assistance repair of house being a poor person	150000	do
141	U.O. NO. PS/IM-2019/547 dt. 26.08.2019	Sh Subhash Yadav S/o Sh. Phoolena Yadav, House No. 358, Prem Nagar, Sector-8, Sihi Jhuggi, Ballabgarh, Faridabad "For financial assistance being a poor person."	22000	do
142	U.O. NO. PS/IM-2019/595 dt. 26.08.2019	Shri Rajesh Kumar S/o Shri Ram Kishan, House No. 300, Ward No. 10, Village Mithi, Tehsil Siwani, District Bhiwani "For financial assistance repair of house being a poor person."	200000	sdo siwani
143	U.O. NO. PS/IM-2019/579 dt. 26.08.2019	Shri Sonu Kumar So Shri Dharmpal, 1-2019/579 Village Mithi, Tehsil Siwani, District 26.08.2019 Bhiwani "For financial assistance repair of house being a poor person"	200000	do
144	U.O. NO. PS/IM-2019/591dt. 26.08.2019	Sh. Suresh Kumar S/o Sh. Chander Bhan, 2019/591 631/27, Near Gautam School Subhash 6.08.2019 Nagar, Sonipat. For financial assistance repair of house being a poer person	50000	sdo sonepat
145	U.O. NO. PS/IM-2019/599 dt. 30.08.2019	Smt. Neelam Singh W/o Sh Pankaj Singh, Neelam Chowk NIT Faridabad. Distt. Faridabad. For financial assistance repair of house being a poor lady."	200000	SDO NIT Faridabad
146	U.O. NO. PS/IM-2019/603 dt. 30.08.2019	Prayas social welfare society regd No. 19-13-00533 Prayas bhawan mohna road ballabhgarh, faridabad. For renovation of library building an purchase of books and furiniture/repair of dispensary building for general public use.	700000	sdo ballabhgarh

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
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Allocation of Discretionary Grants sanctioned by Sh.Banwari Lal, Cooperation Minister, Haryana,				
Chandigarh for the financial year 2019-20.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	UONo. Secy./ Coop/2019-20/01 Dt. 16.03.2020	Ambedkar Hitkari Sangathan (Reg. 836).Hisar Road, Meham District Rohtak."Forconstruction of Guru Ravidass Bhawan for use of general public."	500000	SDO (C) Meham
2	UONo. Secy./ Coop/2019-20/05 Dt. 16.03.2020	Paramsidh Sankat Mochan Dharmarth Trust (Regd. No. 13668), Rohtak. "For construction of community centre for use of general public."	500000	SDO (C) Rohtak
3	UONo. Secy./ Coop/2019-20/03 Dt. 16.03.2020	Shri Guru Ravidas Mandir Sabha (Reg. No.00076), Vill. & P.O. Kapal Mochan, Teh.Bilaspur,Distt.YamunaNagar."Forconstruction of Yatri Niwas for use of general public."	2100000	SDO (C) Bilaspur
4	UONo. Secy./ Coop/2019-20/07 Dt. 16.03.2020	General Secretary, Shri Guru Ravi Dass Sabha (Regd. 3652), PGIMER Campus, Sector-12,Chandigarh.Fo construction of Rooms at Shri Guru Ravi Dass Sabha (Regd. 3652) for use of general public at PGIMER Campus, Sector-12, Chandigarh, (UT)."	1100000	SDO (C) Panchkula
5	UONo. Secy./ Coop/2019-20/09 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Bharawas Block Rewari, District Rewari. "For construction of rasta from the shop of Sh. Jagat Singh to Nangli Godha Road."	440000	BDPO, Rewari
6	UONo. Secy./ Coop/2019-20/11 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Bagthala, Block Dharuhera District Rewari. "For construction of rasta from Shiv Lal ki Dhani-Bhagthala Road T-Point to Sh. Gajraj House."	1500000	BDPO, Dharuhera
7	UONo. Secy./ Coop/2019-20/13 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Tint Block Khol, District Rewari."For construction ofremaining rasta from Dharamshala MangtuRam to Hariipur Road."	1500000	BDPO, Khol
8	UONo. Secy./ Coop/2019-20/15 Dt. 16.03.2020	Sarpanch, Gram Panchayat Kamalpur Block Bawal, Tehsil, Bawal District Rewari. "For construction of rasta from Village Kamalpur to Rajasthan Border Rampura."	1500000	BDPO, Bawal
9	UONo. Secy./ Coop/2019-20/17 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Alawalpur, Block Bawal, Tehsil Bawal, District Rewari."For Leveling and earth filling work at village Alawalpur Vyayamshala Ground."	200000	BDPO, Bawal
10	UONo. Secy./ Coop/2019-20/19 Dt. 16.03.2020	Jan Kalyan Sikhsa Samit (Reg. No 00064), Cheeta Doongra, Block Khol, Tehsil Bawal, District Rewari. "For purchase of Library books & computers."	200000	BDPO, Bawal
11	UONo. Secy./ Coop/2019-20/21 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Dharan, Tehsil Bawal, District Rewari. "For construction of Phirni from the house of Sh. Lal Chand to the house of Ran Singh."	800000	BDPO, Bawal
12	UONo. Secy./ Coop/2019-20/23 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Raj Garh, Tehsil Bawal, District Rewari. "For construction of rasta from the house of Sh. Arjun to the house of Dh. Banti."	800000	BDPO, Bawal
13	UONo. Secy./ Coop/2019-20/25 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Gothra, Block Khol, District Rewari. "For construction of rasta from Old Post Office to house of Satyabir."	600000	SDO (C) Rewari
14	UONo. Secy./ Coop/2019-20/27 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Asraka Majra, Tehsil Bawal, District Rewari. "For renovation of Balmiki Chopal for use of general public."	500000	BDPO, Bawal
15	UONo. Secy./ Coop/2019-20/29 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Kishanpura, Tehsil Bawal, Distict Rewari. "For construction of General Chopal."	1000000	BDPO, Bawal
16	UONo. Secy./ Coop/2019-20/31 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Khandoda, Tehsil Bawal District Rewari. "For construction of rasta from village Khandoda to Village Kutli."	1500000	BDPO, Bawal

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
17	UONo. Secy./ Coop/2019-20/35 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Dharan, Tehsil Bawal, District Rewari. "For construction of rasta from the house of Sh. Mahender to the house of Sh. Suresh."	800000	BDPO, Bawal
18	UONo. Secy./ Coop/2019-20/37 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Khol, Tehsil Manethi, District Rewari. "For renovation of SC Chopal."	500000	BDPO, Khol
19	UONo. Secy./ Coop/2019-20/43 Dt. 16.03.2020	Govt. College, Bawal, Tehsil Bawal, District, Rewari."For Fencing and installation of Security Lights.	1000000	SDO (C) Bawal
20	UONo. Secy./ Coop/2019-20/45 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Chimnawas, Block Khol, Tehsil Bawal, District Rewari. "For construction of rasta from the house of Sh. Arjun to house of Sh.Mahavir"	300000	SDO (C) Bawal
21	UONo. Secy./ Coop/2019-20/47 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Nangal Shahbajpur, Tehsil Bawal, District Rewari. "For construction of rasta from the shop of Dr. Ramavtar to Thakur Mandir."	700000	BDPO, Bawal
22	UONo. Secy./ Coop/2019-20/49 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Sundroj, Block Khol, Tehsil Bawal, District Rewari. "For construction of rasta from village Sundroj to Village Makhariawala."	600000	BDPO, Khol
23	UONo. Secy./ Coop/2019-20/51 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Dhani Santon, Block Khol, Tehsil Bawal, District Rewari. "For construction of remaining rasta from house of Sh. Ram Chander to house of Santor."	700000	BDPO, Khol
24	UONo. Secy./ Coop/2019-20/55 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Mohammadpur, Tehsil Bawal, District Rewari. "For construction of SC rasta from main road to the house of Sh. Rajender."	800000	BDPO, Bawal
25	UONo. Secy./ Coop/2019-20/57 Dt. 16.03.2020	Gau Surksha Samiti (Reg. No. 00970) Village Mamria Asampur, Tehsil Rewari, District Rewari."For construction of cow shed (Inter locking tiles) and surchase of fodder for cows."	1100000	BDPO, Rewari
26	UONo. Secy./ Coop/2019-20/41 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Rasiawas, Tehsil Bawal, District Rewari."For construction of following Gallies:- (i) From the H/o of Sh. Rameshwar to the Ho of Sh. Moti Ram.(ii) From H/o of Sh. Laxman to the H/o Sh. AbhiSingh."	1000000	BDPO, Bawal
27	UONo. Secy./ Coop/2019-20/33 Dt. 16.03.2020	Sarpanch, Gram Panchayat, Jalalpur, Tehsil Bawal, District Rewari. "For construction of following Kacha rasta:- (i)Main Road to house of Sh. Shekhar. (ii) Gali from House of Sh. Ravinder to the House of Sh. Ved Parkash Nai."	800000	BDPO, Bawal
28	UONo. Secy./ Coop/2019-20/39 Dt. 16.03.2020	Lion Club Rewari(Regd. No. 321-A),District Rewari. "For organization of social &Cultural programme."	200000	SDO (C) Rewari
29	UONo. Secy./ Coop/2019-20/59 Dt. 19.03.2020	Sarpanch, Gram Panchayat, Patuhera, Tehsil Bawal, District, Rewari For Construction of Pakka rasta form the H/o Sh. Fateh Singh to PWD Road'	600000	BDPO, Bawal
30	UONo. Secy./ Coop/2019-20/61 Dt. 19.03.2020	Sarpanch, Gram, Panchayat Bhandor, Block Khol, Tehsil Manethi, District Rewari. "For Construction of Pakka rasta from PWD Road to Nand Bhora Ki Dhani'	1000000	BDPO, Khol
31	UONo. Secy./ Coop/2019-20/67 Dt. 19.03.2020	Sarpanch, Gram Panchayat, Devlawas, Tehsil Rewari, District Rewari. *For construction of Community centre for use of general public"	1000000	BDPO, Rewari
32	UONo. Secy./ Coop/2019-20/69 Dt. 19.03.2020	Smt. Sheela Devi W/o Sh. Santosh, Ward No.1, Near Banwari Lal Hospital, Railway Road, New Colony, Bawal District Rewari. *For As financial assistance for repair of house being a poor person"	50000	BDPO, Bawal

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
33	UONo. Secy./ Coop/2019-20/71 Dt. 19.03.2020	Smt. Meena Devi W/o Sh. Naresh, Ward No.3, VPO Bawal, Tehsil Bawal, District Rewari. *For As financial assistance for repair of house being a poor persor	50000	BDPO, Bawal
34	UONo. Secy./ Coop/2019-20/73 Dt. 19.03.2020	Sarpanch, Gram Panchayat, Manethi (Naka Wali Dhani), Block Khol, Tehsil & District Rewari. For construction of BC Chaupal'	350000	BDPO, Khol
35	UONo. Secy./ Coop/2019-20/75 Dt. 16.03.2020	Smt. Surji Devi W/o Sh. Ramji Lal, R/o Chhoturam Chowk, Pranpura, Railway Road, Tehsil Bawal, District Rewaer. *For As financial assistance for repair of house being a poor persor'	50000	BDPO, Bawal
36	UONo. Secy./ Coop/2019-20/53 Dt. 16.03.2020	Swami Amardev Ashram Trust (Regd.No.21), Gurugram. 'For marriage of poor girls."	1560000	SDO (C) Gurugram

Allocation of Discretionary Grants sanctioned by Home Minister for the financial year 2019-20				
Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
1	U.O. No. PS/HM/2019/01 dt. 25.06.2019	Shri Radha Krishan Dharamshala Committee (Regd. No. 00939), Ajit Nagar, Ambala Cantt., Distt. Ambala. "For construction of Rooms and purchase of ACS for use in Dharamshala."	1100000	SDO (C) Ambala Cantt.
2	U.O. No. PS/HM/2019/05 dt. 25.06.2019	Municipal Corporation, Ambala (Sadar), Distt. Ambala. "For renovation of Dharamshala of Bandhu Colony, Ambala Cantt."	1100000	SDO (C) Ambala Cantt.
3	U.O. No. PS/HM/2019/09 dt. 25.06.2019	Shiv Mandir Dharamshala Sabha (Regd. No. 01011). Ambala Cantt., Distt. Ambala. "For completion of pending work of shiv Mandir Dharamshala, Vijay Nagar, Vashisht Nagar, Near Babyal Road, Ambala Cantt."	1000000	SDO (C) Ambala Cantt.
4	U.O. No. PS/HM/2019/13 dt. 25.06.2019	Gurudwara Sri Guru Sabha (Regd.), Gobind Nagar, Ambala Cantt., Distt. Ambala (Regd. No. 2686. "For construction of Community Hall, Parking for use of public."	2500000	SDO (C) Ambala Cantt.
5	U.O. No. PS/HM/2019/20 dt. 04.07.2019	Municipal Corporation, Ambala (Sadar), Distt. Ambala. "For construction of Dharamshala at Tundla Mandi, Ambala Cantt."	1500000	SDO (C) Ambala Cantt.
6	U.O. No. PS/HM/2019/24 dt. 12.07.2019	बलवीर हकीकत राय स्मारक, अखाड़ा श्री दयाल गुरु शिव मंदिर (रजि० न०. 136), अम्बाला छावनी. For completion of Pending Construction of work of अखाड़ा."	1000000	SDO (C) Ambala Cantt.
7	U.O. No. PS/HM/2019/28 dt. 12.07.2019	M.L Arya Girls High School, Ambala Cantt. (Affiliation No. 1757/5199-5200), Distt. Ambala. "For construction of School Building."	500000	SDO (C) Ambala Cantt.
8	U.O. No. PS/HM/2019/32 dt. 12.07.2019	Scientific Apparatus Manufacture & Exporters Association, Ambala (Regd. No. HR/AMB/2014/0027), Distt. Ambala. "For welfare of Association and to promote cultural activities."	100000	SDO (C) Ambala Cantt.
9	U.O. No. PS/HM/2019/36 dt. 12.07.2019	Ambala Branch of NIRC of ICAI (the Institute of Chartered Accountants of India), Ambala Cantt. Distt. Ambala. "For welfare of the ICAI Branch, Ambala Cantt. and to promote cultural activities."	100000	SDO (C) Ambala Cantt.
10	U.O. No. PS/HM/2019/40 dt. 12.07.2019	Nagrik Manch, Mahesh Nagar, Ambala Cantt. Distt. Ambala. "To promote cultural activities."	100000	SDO (C) Ambala Cantt.
11	U.O. No. PS/HM/2019/44 dt. 12.07.2019	श्री गौरी शंकर संस्था (रजि० न०. 0022017-00878) अम्बाला छावनी, जिला अम्बाला. "For completion of pending construction work of Gauri Shankar Dharamshala."	2000000	SDO (C) Ambala Cantt.
12	U.O. No. PS/HM/2019/48 dt. 12.07.2019	Municipal Corporation, Ambala (Sadar), It Distt. Ambala. "For construction of Dharamshala at Village Khojkipur, Ambala."	2100000	XEN, MC, Ambala (Sadar)

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
13	U.O. No. PS/HM/2019/52 dt. 12.07.2019	Municipal Corporation, Ambala (Sadar), Distt. Ambala. "For construction of Gawalmandi Dharamshala, Ambala Cantt."	1000000	XEN, MC, Ambala (Sadar)
14	U.O. No. PS/HM/2019/56 dt. 16.07.2019	Kashir Sabha Ambala (Regd. No. 3227, dt. 18.02.2002) Ambala Cantt. Distt. Ambala. "For construction of Dharamshala at Kashmiri Ambala." Bhawan, Village Sarsehri,	1000000	SDO (C) Ambala
15	U.O. No. PS/HM/2019/60 dt. 17.07.2019	Municipal Corporation, Ambala (Sadar), Distt. Ambala. "For completion of pending construction work of Ambedkar Bhawan (Dharamshala) in Babyal, Ambala Cantt."	1000000	XEN, MC, Ambala (Sadar)
16	U.O. No. PS/HM/2019/64 dt. 19.07.2019	Municipal Corporation, Ambala (Sadar), Distt. Ambala. "For construction Community Hall in Khatik Mandi, Ward No. 20, Ambala Cantt.Cantt."	2000000	XEN, MC, Ambala (Sadar)
17	U.O. No. PS/HM/2019/68 dt. 23.07.2019	Municipal Council, Ambala Cantt. Distt. 2 Ambala. "For construction Dharamshala in Village Machhaunda."	2000000	SDO (C) Ambala
18	U.O. No. PS/HM/2019/72 dt. 25.07.2019	Sh. Sarabjot Singh S/o Sh. Jatinder Singh, 1 Village Dheen, Tehsil Barara, Ambala, Distt. Ambala. "For financial assistance to participate in Shooting World Cup (Senior) at Rio, Brazil being a poor person."	100000	SDO (C) Barara
19	U.O. No. PS/HM/2019/76 dt. 01.08.2019	Smt. Meena Devi W/o Late Sh. Jasvinder t Singh, H. No. 1193, Sai Ka Bagh, Shivala Mandi, Ambala Cantt. Distt. Ambala. "For financial assistance for repair of her house being a poor lady."	100000	SDO (C) Ambala Cantt.
20	U.O. No. PS/HM/2019/80 dt. 01.08.2019	Tent Welfare Association (Regd. No. 2 00696), Ambala Cantt. Distt. Ambala. "For construction of Tent Welfare Association Dharamshala for General public use."	2100000	XEN MC, Ambala Cantt
21	U.O. No. PS/HM/2019/84 dt. 01.08.2019	Retired Loco Running Staff Welfare 2 Organization (Regd. No. HR-002-2017-00894), Ambala Cantt., Distt. Ambala. "To promote cultural activities."	200000	SDO (C) Ambala Cantt.
22	U.O. No. PS/HM/2019/88 dt. 16.08.2019	Gram Panchayat, Village Panjokhra Sahib, 88 Ambala. "To Promote sports and cultural activities."	500000	XEN (Panchayati Raj) Ambala
23	U.O. No. PS/HM/2019/91 dt. 16.08.2019	Shri Guru Ravi Dass Janamsthan Yatri Niwas (Regd. No. 71 of 1991-92), Village Sirasgarh, Mullana, Ambala. "For construction of Yatri Newas at Village Sirasgarh, Mullana, Ambala"	2100000	SDO (C) Barara
24	U.O. No. PS/HM/2019/95 dt. 16.08.2019	Sh. Ashok Kumar S/o Sh. Roshan Lal, #476/7, Prem Nagar, Ambala City. "For Financial assistance for treatment of his wife being a poor person"	100000	SDO (C) Ambala City

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
25	U.O. No. PS/HM/2019/99 dt. 16.08.2019	Municipal Council, Ambala Cantt. "For re-construction of Dhobi Ghat and construction of one room at Dhobi Ghat near Hathikhana Mandir, Ambala Cantt."	2000000	SDO (C) Ambala Cantt.
26	U.O. No. PS/HM/2019/103 dt. 16.08.2019	Municipal Council, Ambala Cantt. "For construction of cycle track along with lights around the track in Gandhi Ground, Ambala Cantt."	3000000	SDO (C) Ambala Cantt.
27	U.O. No. PS/HM/2019/107 dt. 16.08.2019	ब्राह्मण समाज कल्याण परिषद (रजि. न. 2315) भगवान परशुराम धाम न्यू प्रीत नगर, महेश नगर, अम्बाला छावनी। " For Completion of pending construction work of Bhagwan Parashuram Dharamshala, New Preet Nagar, Mahesh Nagar, Ambala Cantt."	1000000	SDO (C) Ambala Cantt.
28	U.O. No. PS/HM/2019/111 dt. 16.08.2019	Aggarwal Fellowship Club (Regd.No.835), Ambala Cantt. To Promote social activities such as running and maintenance of Mobile Dispensary and funeral van, time to time organizing of Blood Donation Camps etc."	1000000	SDO (C) Ambala Cantt.
29	U.O. No. PS/HM/2019/115 dt. 16.08.2019	Dussehra Committee, Railway Colony, Ambala Cantt (Regd. No. 00674), Distt. Ambala " To promote cultural activities and purchase of Artificial Ornaments, Music System etc."	500000	SDO (C) Ambala Cantt.
30	U.O. No. PS/HM/2019/118 dt. 16.08.2019	Shri 21,2008-09), Anaj Mandi, Ambala Cantt. Distt. Ambala. "To promote cultural activities."	500000	SDO (C) Ambala Cantt.
31	U.O. No. PS/HM/2019/121 dt. 16.08.2019	श्री रामलीला कमेटी (रजि.न. 00819-2017), बजाजा बाजार, अंबाला कैंट, जिला अम्बाला. "To promote cultural activities and purchase of artificial ornaments, Music Systems etc."	500000	SDO (C) Ambala Cantt.
32	U.O. No. PS/HM/2019/124 dt. 21.08.2019	Municipal Council, Ambala Cantt. "For construction of Hall at Balmiki Dharmshala, Village kardhan, Ambala"	1500000	SDO (C) Ambala Cantt.
33	U.O. No. PS/HM/2019/128 dt. 27.08.2019	Cantonment Board, Ambala Cantt. "For laying of water pipeline in Cantonment Area, Ambala Cantt. Top khana parade."	2000000	CEO Cantonment Board, Ambala Cantt
34	U.O. No. PS/HM/2019/132 dt. 27.08.2019	Municipal Council, Ambala (Sadar) "For construction of fountain and development of Tonga Stand Chowl, Ambala Cantt."	2000000	XEN MC, Ambala Cantt
35	U.O. No. PS/HM/2019/136 dt. 27.08.2019	Sri Sanatan Dharam Shiv Mandir Sabha (Regd.No.01237), Lal Kurti Bazar, Ambala Cantt. "For construction Dharmshala." of	2000000	SDO (C) Ambala Cantt.
36	U.O. No. PS/HM/2019/140 dt. 27.08.2019	Municipal Council, Ambala (Sadar). "For turfing of grass and plantation of trees in Gandhi Ground Ambala Cantt."	1100000	

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
37	U.O. No. PS/HM/2019/144 dt. 27.08.2019	HSIDC Estate Industries Association, Industrial Estate, Ambala Cantt. (Regd No. 1355/2001-2002) "For laying pipeline to drainage of flood water."	500000	SDO (C) Ambala Cantt.
38	U.O. No. PS/HM/2019/148 dt. 29.08.2019	Sh. Girdhari Lal S/o Sh. Dinesh #9, Ram Bagh Road, Gawal Mandi, Ambala Cantt. Distt. Ambala. "To Compensate grounds due to death of her young. Son."	100000	SDO (C) Ambala Cantt.
39	U.O. No. PS/HM/2019/152 dt. 29.08.2019	Municipal Council Ambala Cantt. t Distt Ambala. "For Construction of Dharmashala at Pakki Sarai, Ambala Cantt."	2000000	XEN MC, Ambala Cantt
40	U.O. No. PS/HM/2019/156 dt. 29.08.2019	I Municipal Council Ambala Cantt. Distt Ambala. "For Construction of Dharmashala Cantt." at Rampur, Ambala Cantt	2000000	XEN MC, Ambala Cantt
41	U.O. No. PS/HM/2019/160 dt. 29.08.2019	1 पर्वतीय उत्रांचल सभा अंबाला (रजि.न. = 0153), अंबाला छावनी (जिला अंबाला) "For Construction of Parvtiya Uttranchal Sabha Dharamshal, Chanderpuri Colony, Village Machhouna, Ambala Cantt."	1000000	SDO (C) Ambala Cantt.
42	U.O. No. PS/HM/2019/164 dt. 29.08.2019	Municipal Council Ambala (Sadar) Distt. Ambala. "For construction of Ramdasiya Dharamshala, Village Kalrehari, Ambala Cantt."	2000000	XEN MC, Ambala Sadar
43	U.O. No. PS/HM/2019/172 dt. 02.09.2019	Municipal Council, Ambala (Sadar), Distt. Ambala. "For construction of Dharamshala in Village Boh, Ambala City	2000000	XEN MC, Ambala Sadar
44	U.O. No. PS/HM/2019/176 dt. 02.09.2019	Municipal Council, Ambala (Sadar), Distt. Ambala. "For construction of Dharamshala Chhabiyana, Mahesh Nagar, Ambala Cantt."	2000000	XEN MC, Ambala Sadar
45	U.O. No. PS/HM/2019/180 dt. 02.09.2019	Municipal Council, Ambala (Sadar), Distt. Ambala. "For construction of Shakya Samaj Dharamshala, Ambala Cantt."	2000000	XEN MC, Ambala Sadar
46	U.O. No. PS/HM/2019/184 dt. 02.09.2019	Municipal Council, Ambala (Sadar), Distt. Ambala. "For construction of Dharamshala in Kuldeep Nagar, Ambala Cantt."	2000000	XEN MC, Ambala Sadar
47	U.O. No. PS/HM/2019/188 dt. 02.09.2019	Municipal Council, Ambala (Sadar), Distt. Ambala. "For construction of Dharamshala in Mohra Mandi, Ambala Cantt."	1100000	XEN MC, Ambala Sadar
48	U.O. No. PS/HM/2019/192 dt. 02.09.2019	Co-Operative Society, Anand Vihar, Ambala Cantt. (Regd. No. 369), Distt. Ambala. "For construction of Community Centre in Anand Vihar Colony, Nanhera Road, Ambala Cantt."	2000000	SDO(C) Ambala Sadar
49	U.O. No. PS/HM/2019/196 dt. 02.09.2019	सृष्टिकर्ता भगवान वाल्मीकी वेलफेयर सोसाइटी (रजि०), अम्बाला छावनी, जिला अम्बाला (Regd. No. 01098)." To promote cultural activities."	100000	SDO(C) Ambala Sadar

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
50	U.O. No. PS/HM/2019/200 dt. 02.09.2019	Shiv Mandir Sabha (Regd. No. 842/2006-07), Ambala Cantt. Distt. Ambala. "For construction of Shiv Mandir Dharamshala in Preet Nagar, Amabala Cantt. for public use."	2000000	SDO(C) Ambala Sadar
51	U.O. No. PS/HM/2019/208 dt. 03.09.2019	B.P.C. Jain Public School, Ambala Cantt. (Affiliation No. 2982/2015) Distt Ambala. "For Renovation of School Building."	2000000	SDO(C) Ambala Sadar
52	U.O. No. PS/HM/2019/204 dt. 03.09.2019	Smt Ganeshi Bai Gau Sewa Charitable Trust, Tohana, Fatehabad. (Regd. No 4848, Dated 26.03.2018) Distt. Fatehabad. "For Up-gradation of Infrastructure/Purchase of Machinery, Equipment etc for Gaushala."	3500000	SDO(C) Tohana
53	U.O. No. PS/HM/2019/168 dt. 03.09.2019	CEO, Waqf Board, Ambala Cantt. Distt. Ambala. "For Construction of Dharamshala near Chuna Chowk Jama Masjid Ambala Cantt for general public use."	2500000	SDO (C) Ambala Cantt.
54	U.O. No. PS/HM/2019/216 dt. 09.09.2019	Shri Shiv Kavar Sewa (Regd.No.46,2008-09), Ambala "To promote cultural activities."	200000	SDO(C) Ambala Sadar
55	U.O. No. PS/HM/2019/212 dt. 09.09.2019	The Science Appartus Manufacturers Association (Regd.No.HRAMB 20140070), Ambala Cantt. "To organize Skill Development and Exhibitions of Scientific Industries & Traders."	500000	SDO(C) Ambala Sadar
56	U.O. No. PS/HM/2019/220 dt. 10.09.2019	Jain Fellowship Club Society (Regd.No.HR002201801122), Ambala Cantt. "To promote social activities and purchase of computer, stationery, office items etc."	500000	SDO (C) Ambala Cantt.
57	U.O. No. PS/HM/2019/224 dt. 19.09.2019	Smt. Rajni w/o Sh. Dayanand, #351, Jogi Mandi, Ambala Cantt. Distt Ambala. "To compensate due to accidental death of her son"	100000	SDO(C) Ambala Sadar

Allocation of Discretionary Grants sanctioned by Education Minister for the financial year 2019-20				
Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
1	U.O. No Secy /EM-2019-20/01- EM dt. 13.06.2019	Shri Shyam Ji Mandir, Vill Dhana, Post Sureti Kalan, Dist Mahendergarh (Regd. No. 0006). " For the construction of common room to be used by general public."	5,00,000	SDO(C) Mahendergarh
2	U.O. No Secy /EM-2019-20/02- EM dt. 13.06.2019	Gram Panchayat, Vill Gadaniya, Distt. Mahendergarh "For chain link fencing of forest."	5,00,000	SDO(C) Mahendergarh
3	U.O. No Secy /EM-2019-20/03- EM dt. 13.06.2019	Gram Panchayat, Vill Duloth Ahir, Distt. Mahendergarh "For the purchase of Gym equipments."	2,00,000	SDO(C) Mahendergarh
4	U.O. No Secy /EM-2019-20/05- EM dt.13.06.2019	Baba Bhikham Dass Vikas Samiti, Vill. Kothal Kalan, Distt Mahendergarh (Regd. No. 00363, " For the construction of common room to be used by general public."	5,00,000	SDO(C) Mahendergarh
5	U.O. No Secy /EM-2019-20/08- EM dt. 13.06.2019	V.K. Samajik Seva Sangthan Village Pali,Distt Mahendergarh (Regd. No. 00VI9, " For the construction of common room to be used by general public."	11,00,000	SDO(C) Mahendergarh
6	U.O. No Secy /EM-2019-20/09- EM 13.06.2019	Baba Jairam Dass Mandir Committee, Village Pali, District Mahendergarh " For the construction of Bhanwan to be used by general public."	11,00,000	SDO(C) Mahendergarh
7	U.O. No Secy /EM-2019-20/10- EM 13.06.2019	Baba Brahmchari Ashram Sewa Samiti, Vill. Balaicha, Distt Mahendergarh (Regd. No. 00B/11, " For the construction of common room to be used by general public."	5,00,000	SDO(C) Mahendergarh
8	U.O. No Secy /EM-2019-20/11- EM 1 dt.3.06.2019	Deputy Commissioner Mahendergarh. " To assist Smt. Bijay Laxmi W/o Sh. Sanjay Kumar R/o Vill. Sehlang. Distt Mahendergarh for medical reimbursement	1,00,000	SDO(C) Mahendergarh
9	U.O. No Secy /EM-2019-20/12- EM dt. 13.06.2019	Gram Panchayat, Vill Bhalkhi, Distt. Mahendergarh "For the purchase of Gym equipments for pormoition of helath & spots activities."	2,00,000	SDO(C) Mahendergarh
10	U.O. No Secy /EM-2019-20/13- EM dt. 13.06.2019	Baba Ramphal Nath Sevarth Samiti , Vill. Balana, Distt Mahendergarh (Regd. No. 00219) "For the purchase of Gym equipments for pormoition of helath & spots activities."	4,00,000	SDO(C) Mahendergarh
11	U.O. No Secy /EM-2019-20/11- EM dt. 13.06.2019	Gram Panchayat, Vill. Palh, Distt Mahendergarh "For the purchase of Gym equipments for pormoition of helath & spots activities."	2,50,000	SDO(C) Mahendergarh
12	U.O. No Secy /EM-2019-20/15- EM dt. 13.06.2019	Gram Panchayat, Vill. Payga, Distt Mahendergarh "For the purchase of Gym equipments for pormoition of helath & spots activities by Yuva Club."	2,00,000	SDO(C) Mahendergarh
13	U.O. No Secy /EM-2019-20/16- EM dt. 13.06.2019	Shri Ram Ji Dharmshala, Vill Jarwa, Post Sureti Kalan, Dist Mahendergarh (Regd. No.340). " (i) For the construction of commonhall to be used by general public." (11 Lacs) (ii) For the construction of Mahila community Bhawan. (5 Lacs)."	16,00,000	SDO(C) Mahendergarh
14	U.O. No Secy /EM-2019-20/19- EM dt. 13.06.2019	Gram Panchayat, Vill. Pali, Distt Mahendergarh "" For the construction of common room in Baba Sidh Mandir to be used by general public."	2,50,000	SDO(C) Mahendergarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
15	U.O. No Secy /EM-2019-20/20- EM dt. 13.06.2019	Shri Shyam Goshyala Chitr Vill. Shyampura, Distt Mahendergarh (regd. No. HR/016/2019/00399), "For the purchase of Gym equipments for fodder and Construction of Shed."	500000	SDO(C) Mahendergarh
16	U.O. No Secy /EM-2019-20/21- EM dt. 13.06.2019	Shri Gaushala (Regd.)Distt V Distt Mahendergarh (regd. No. OOS/47), " "For the purchase of Gym equipments for fodder and Construction of Shed."	500000	SDO(C) Mahendergarh
17	U.O. No Secy /EM-2019-20/22- EM dt. 13.06.2019	Shri Ramlila Parishad (Regd.)Distt Mahendergarh (regd. No. 47), "For promotion of cultural activity."	100000	SDO(C) Mahendergarh
18	U.O. No Secy /EM-2019-20/24- EM dt. 13.06.2019	Adarsh Ramlila Committee, Distt Mahendergarh (Regd. 01948). "For promotion of cultural activity."	100000	SDO(C) Mahendergarh
19	U.O. No Secy /EM-2019-20/04- EM dt. 13.06.2019	Valmiki Yuva Sabha, Mahendergarh Ward No. 12, Mahendergarh (Regd. No. 00034). Distt. Mahendergarh. " For the completion of bhwana to be used by general public."	1100000	SDO(C) Mahendergarh
20	U.O. No Secy /EM-2019-20/23- EM dt. 13.06.2019	Shri Hanuman Ramlila Committee Railway, Railway Road Distt Mahendergarh "For promotion of cultural activity."	100000	SDO(C) Mahendergarh
21	U.O. No Secy/ EM-2019-20/18- EM dt. 13.06.2019	Angrish Jangir Samaj Sewa Samiti (Regd. No. 00251) VPO Nangal Sirohi District Mahendergarh) " For the construction of common rooms for general public."	400000	SDO(C) Mahendergarh
22	U.O. No Secy/ EM-2019-20/28- EM dt. 13.06.2019	Pt. Lakhmi Chand Folk Foundation Panchkula (Regd. No. 2837), Distt. Panchkula, " "For promotion of cultural /Literature of PT. Lakhmi Chand, Great Poet of Haryana"	500000	SDO(C) Panchkula
23	U.O. No Secy/ EM-2019-20/27- EM dt. 13.06.2019	Deputy Commissioner Rohtak, "To assist Sh. Krishan Kumar S/o Sh. Shiv Kumar R/o Vill. Kakraba, Distt. Rohtak for the construction of House being poor."	200000	SDO(C) Rohtak
24	U.O. No Secy/ EM-2019-20/27- EM dt. 13.06.2019	Holly High School, Beri (Jhajjar) (Affiliation No. 14/70-04PS(3)). Distt. Jhajjar. "For the construction of Rooms."	500000	SDO(C) Beri
25	U.O. No Secy/ EM-2019-20/18- EM dt. 13.06.2019	Sarv Kalyan Manch, VPO Pur, Distt Bhiwani(Regd. No. 02254. "For the promotion of cultural activities."	300000	SDO(C) Bhiwani
26	U.O. No Secy/ EM-2019-20/18- EM dt. 13.06.2019	Shri Brahman Dharamshala Prabandhak Samiti, Bhiwani(Regd. No.013201200029). Distt. Bhiwani. " For the construction of bhwana to be used by General public."	500000	SDO(C) Bhiwani
27	U.O. No Secy/ EM-2019-20/18- EM dt. 13.06.2019	Shri Krishna Kripa Gaushala Ashram Dharmarth Trust NH-1, Vill. Mohra, Near Haveli Ambala Cantt. (Regd. No. 7059), Distt. Ambala " "For the purchase of fodder and Construction of Shed."	500000	SDO(C) Ambala Cantt
28	U.O. NO. Secy/EM- 2019-20/48/AM dt. 27.06.2017	Vidhyasthali Sanstan, #1/422/A Swami Ramtirath Nagar, Ambala Road, Saharanpur (Uttar Pardesh) (Regd. No. 162447), Distt. Saharanpur (UP)"For the construction of Bhawan to be used by general public.	500000/-	Under Secy. (CM.Cell-II) HR.
29	U.O. NO. Secy/EM- 2019-20/29/AM dt. 27.06.2017	Shri Thakur ji Maharaj Mandir committee, Mohalla Koka Bagri, Mahendergarh (Regd.) No. 00302)."For the Consturction of Hal to be used by general public.	500000/-	SDO© Mahendergarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
30	U.O. NO. Secy/EM-2019-20/30/AM dt. 27.06.2017	Bharat Vikas Parishad Mahendergarh Branch, Mahendergarh (Regd.No. S-2272/1963). "To purchase of furniture.	200000/-	do
31	U.O. NO. Secy/EM-2019-20/31/AM dt. 27.06.2017	Deputy Commissioner, Narnaul "For the financial assistatnce to Sh. Raj Kumar Pareek S/o Sh. Jagdish Parsad Pareek, R/o Vill. Jarwa, P.Osatnali Distt. Mahendergarh for medical treatment of his father, being poor person."	50000	do
32	U.O. NO. Secy/EM-2019-20/32/AM dt. 27.06.2017	Balaji Seva Samiti, Vill. Bawana, Distt. Mahendergarh (Regd.) No. OAE201785). "For the consturction of Rooms to be used by general public	500000/-	SDO(C) Mahendergarh
33	U.O. NO. Secy/EM-2019-20/33/AM dt. 27.06.2017	Arya Samaj, Kothal Khurd Distt. Mohendergarh. For the consturction of Common Room to be used by general Public	251000	SDO(C) Mahendergarh
34	U.O. No Secy/ EM-2019-20/34 - dt. 27.06.2019	Shri Gaushala Dholposh AshramTrust Distt. Mahendergarh (Regd. HR 257/2012), "For the purchase of fodder and Construction of Shed for cows."	800000	SDO(C) Mahendergarh
35	U.O. No Secy/ EM-2019-20/34 - dt. 27.06.2019	Deputy Commissioner, Narnaul, "For the Financial assistance Smt. Manju Devi W/o Late Sh. Parmod Kumar, R/o Railway Road, Near Anaj Mandi Gate, Mahendergarh to compensatae due to death of her husband due to electric shock."	200000	SDO(C) Mahendergarh
36	U.O. No Secy/ EM-2019-20/36 - dt. 27.06.2019	Deputy Commissioner, Narnaul, "For the Financial assistance to Smt. Kirti Devi W/o Late Sh. Pardeep Kumar, R/o Vill Dulana, Distt. Mahendergarh to compensatae due to death of her husband due to electric shock."	200000	SDO(C) Mahendergarh
37	U.O. No Secy/ EM-2019-20/37 dt. 27.06.2019	Shree Naya Nagar Bala Ji Dharamshala/Mandir Seva Samiti, Kadma Road, Khudana, Distt Mahendergarh. " For the construction of common rooms by general public."	200000	SDO(C) Mahendergarh
38	U.O. No Secy/ EM-2019-20/38 dt. 27.06.2019	Shri Shayam Goshyla Chitr Vill. Shayampura, Distt Mahendergarh. " For the Construction of wall/fencing of Gaushala."	600000	SDO(C) Mahendergarh
39	U.O. No Secy/ EM-2019-20/39 dt. 27.06.2019	Deputy Commissioner Mahendergarh. " To assist Sh. Anil Kumar S/o Sh. Balbir Singh Vill. Dhani Kumharan. P.O. Pathrawa, Distt Mahendergarh for medical treatment of his son being poor.	100000	SDO(C) Mahendergarh
40	U.O. No Secy/ EM-2019-20/40 dt. 27.06.2019	Deputy Commissioner Mahendergarh. " To assist Sh. Rajbir S/o Sh. Bala ram, Vill. Majra Khurd, Distt Mahendergarh for his medical treatment being poor.	50000	SDO(C) Mahendergarh
41	U.O. No Secy/ EM-2019-20/41 dt. 27.06.2019	Deputy Commissioner Mahendergarh. " To assist Smt.Santosh Devi W/o Late. Sh. Surender Singh, Vill. Majra Khurd, Distt Mahendergarh to compensatae medical treatment expenditure of her late husband being widow and poor.	50000	SDO(C) Mahendergarh
42	U.O. NO. Secy/EM-2019-20/42/AM dt. 27.06.2017	D.C. Mahendergarh. "To assist Smt. Nisha Devi W/o Late Sh.Ashok Kumar, Vill. Riwasa, Distt. Mahendergarh to compensat due to death of her husband due to death of her husband due to snake bite, being poor & widow."	50000	SDO© Mahendergarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
43	U.O. NO. Secy/EM-2019-20/43/AM dt. 27.06.2017	Aadarsh Gaushalal Ilaka Satnali, Mahendergarh (Regd.) No. 32) Distt. Mahendergarh.: "For the purchase of Fodder/ Medicine for welfare of cows."	500000	SDO© Mahendergarh
44	U.O. NO. Secy/EM-2019-20/44/AM dt. 27.06.2017	GP, Vil. Pall, Distt. Mahendergarh "For the purchase of Gym equipments for promotion of health & sports activities.	200000	SDO© Mahendergarh
45	U.O. NO. Secy/EM-2019-20/45/AM dt. 27.06.2017	Baba Thadeshwar Nath Jan Sewa Samiti (Mosnota), Vill. Musnota, Distt. Mahendergarh Redg. No.00388. For the purchase of sports to promote sports activities.	600000	SDO(C) Narnaul
46	U.O. NO. Secy/EM-2019-20/46/AM dt. 27.06.2017	Vedic Gyan Pracharini Brahman Sabha, VPO Kalanaur, Distt. Rohtak Regd. No. HR/RTK/2013/00511. " For the constuction of Bhawan.	1100000	SDO(C) Rohtak
47	U.O. NO. Secy/EM-2019-20/47/AM dt. 27.06.2017	Gurukul Kurukshetra, Regd. No. 00182 Kurukshetra. "For the Const.of Bhawan	1100000	SDO(C) Thanesar
48	U.O. NO. Secy/EM-2019-20/48/AM dt. 27.06.2017	Nand Lal Geeta Vidya mandir school Vill.Tepla, Distt. Ambala. (affiliation no. G2-11-2122. "For the Extention of School Building .	500000	SDO(C) Ambala
49	U.O. NO. Secy/EM-2019-20/49/AM dt. 27.06.2017	Physically Challenged Cricket Association of India, Faridabad Regd. No. 17257. To organize cricket tounaments of physically chanllenged players.	500000	SDO (C) Ballabhgarh
50	U.O. NO. Secy/EM-2019-20/50/AM dt. 27.06.2017	D. C. Narnaul at Mahendergarh. "For financial assistance to Sh. Kishan Singh S/o Sh. Pahlad Singh, R/o Vill.Nagal, P.O. Patharwa, Distt. Mahendergarh for medical treatement being poor"	100000	SDO(C) Mahendergarh
51	U.O. No Secy/ EM-2019-20/52-EM dt. 25.07.2019	V.K. Samajik Seva Sangthan Village Pali,Distt Mahendergarh (Regd. No. 00VI9, " For the construction of common room to be used by general public."	1100000	SDO(C) Mahendergarh
52	U.O. No Secy/ EM-2019-20/53-EM dt. 25.07.2019	Executive Engineer DHBVN, Narnaul, Distt Mahendergarh, "For installation of electric connection line in Hanuman Mandir. Vill Niyamatpur, Distt Mahendergarh for the use of General Public."	240000	SDO(C) Mahendergarh
53	U.O. No Secy/ EM-2019-20/66-EM dt. 09.08.2019	Shri Ramlial Parishad Mahendergarh, Distt. Mahendergarh"For the promotion of cultural activities."	250000	SDO(C) Mahendergarh
54	U.O. No Secy/ EM-2019-20/73-EM dt. 09.08.2019	Gram Panchayat Vill Bawaniya Distt. Mahendergarh, " For the construction of common room in the premises of Hanuman Mandir to be used by general public."	200000	SDO(C) Mahendergarh
55	U.O. No Secy/ EM-2019-20/68-EM dt. 09.08.2019	J.M.D.Jan KalyanSansthan, Vill. Madhogarh, Distt. Mahendergarh."For the promotion of sports activities."	200000	SDO(C) Mahendergarh
56	U.O. No Secy/ EM-2019-20/64-EM dt. 09.08.2019	Deputy Commissioner, Mahendergarh, "To assist to Sh. Narender S/o Late Sh. Anand Kumar, R/o Vill Dalanwas,Distt. Mahendergarh "For the promotion of sports activities being poor."	200000	SDO(C) Mahendergarh
57	U.O. No Secy/ EM-2019-20/67-EM dt. 09.08.2019	Shri Ramlila Committee Mahendergarh, Distt. Mahendergarh"For the promotion of cultural activities."	200000	SDO(C) Mahendergarh
58	U.O. No Secy/ EM-2019-20/55-EM dt. 09.08.2019	Shri Laxmi Narayan Mandir Avem Jan Seva Samiti, VillageDawas,Distt Mahendergarh (Regd. No. 73/2016), " For the construction of common room to be used by general public."	300000	SDO(C) Mahendergarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
59	U.O. No Secy/ EM-2019-20/54- EM dt. 09.08.2019	Laturiya Maharaj Vikas Seva Samiti, Village Khatiwas, Distt Mahendergarh (Regd. No. 00066), " For the construction of Hall to be used by general public."	500000	SDO(C) Mahendergarh
60	U.O. No Secy/ EM-2019-20/56- EM dt. 09.08.2019	Sawarnkar Sangh, Haryana, Mahendergarh (Regd. No. 3545), Distt Mahendergarh " For the construction of common room to be used by general public."	500000	SDO(C) Mahendergarh
61	U.O. NO. Secy/EM- 2019-20/57/EM dt. 09.08.2019	Jai Baba Bhaiya Sewa Sewa Samiti, Vill.Jhagroli, Distt. Mahendergarh Regd. No. 00j15. 'For the construction of Common Room to be used by general public	500000	SDO (C) Mahendergarh
62	U.O. NO. Secy/EM- 2019-20/58/EM dt. 09.08.2019	Dr. B.R. Ambedkar Samarak Samiti, Distt.Mahendergarh Regd. No NNL- 21. "For the construction of common room to be used by general public.	500000	SDO (C) Mahendergarh
63	U.O. NO. Secy/EM- 2019-20/59/EM dt. 09.08.2019	Dr. Ambedkar Yuva Kendra, Nangal, Sirohi, Distt.Mahendergarh Regd. No 2795. "For the construction of common room to be used by general public.	200000	SDO (C) Mahendergarh
64	U.O. NO. Secy/EM- 2019-20/60/EM dt. 09.08.2019	Jai baba Roopdas mandir Committee Vill.Surjanwas, Post Dewas, Distt. Mahendergarh Regd no. HR/016/2017/00170. "For the construction of common room to be used by general public.	300000	SDO (C) Mahendergarh
65	U.O. NO. Secy/EM- 2019-20/61/EM dt. 09.08.2019	Valmiki Yuva Sabha, Mahendergarh Regd. No. 00034. "For the construction of common room to be used by general public.	500000	SDO (C) Mahendergarh
66	U.O. NO. Secy/EM- 2019-20/62/EM dt. 09.08.2019	Jangir Brahaman Kalyan Sabha Mahendergarh Regd. No. 00039" For the construction of common room to be used by general public.	1100000	SDO (C) Mahendergarh
67	U.O. NO. Secy/EM- 2019-20/63/EM dt. 09.08.2019	Saini Keshtriya Sabha, Mahendergarh Regd. No. HR/NNI/2015/OS156."For the construction of common room to be used by general public.	500000	SDO(C) Mahendergarh
68	U.O. NO. Secy/EM- 2019-20/65/EM dt. 09.08.2019	Yadav Sabha Mahendergarh Regd. No. Y0005.Distt. Mahendergarh "For installation of modern Library	1100000	SDO(C) Mahendergarh
69	U.O. No Secy/ EM-2019-20/69- EM dt. 09.08.2019	Arya Samaj Kothal Kalan, Distt Mahendergarh (Regd. No. 08, Mahendergarh " For the construction common room to be used by general public."	300000	SDO(C) Mahendergarh
70	U.O. No Secy/ EM-2019-20/70- EM dt. 09.08.2019	Mahant Shri Laxman Giri Gaushala Vill. Buchawas. Distt Mahendergarh (Regd. No NNL/00M28). For the construction Boundary Wall and purchase of fodder."	500000	SDO(C) Mahendergarh
71	U.O. No Secy/ EM-2019-20/71- EM dt. 09.08.2019	Shree Shyam Kripa Mandal, Distt Mahendergarh (Regd. No.HR/016/2016/0067). " For the construction of common room to be used by general public."	500000	SDO(C) Mahendergarh
72	U.O. No Secy/ EM-2019-20/72- EM dt. 09.08.2019	Gram panchaayt Vill. Nihalawas, Distt. Mahendergarh " " For the construction of Park bear Shati Mandir."	500000	SDO(C) Mahendergarh
73	U.O. No Secy/ EM-2019-20/74- EM dt. 09.08.2019	Shiv Mandir Trust Dev nagar, Chamdhera, Mahendergarh (Regd. No.OAN2018C9). " For the construction of common room to be used by general public."	500000	SDO(C) Mahendergarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
74	U.O. No Secy/ EM-2019-20/75- EM dt. 09.08.2019	Sankat Mochan Hanuman Mandir, Mahendergarh (Regd. No.00442). " For the construction of common room to be used by general public."	500000	SDO(C) Mahendergarh
75	U.O. No Secy/ EM-2019-20/76- EM dt. 09.08.2019	Satguru Sai Mitr Manda,I Mahendergarh(Regd No. 2323)"For the promotion of cultural and sports activities."	100000	SDO(C) Mahendergarh
76	U.O. No Secy/ EM-2019-20/77- EM dt. 09.08.2019	Shiv Mandir Pipliwala, Distt. Mahendergarh (Regd. No. 0S155). For the Construction of shed in the premises of Prachin Shiv Hanuman Mandir to be used by general public."	500000	SDO(C) Mahendergarh
77	U.O. No Secy/ EM-2019-20/78- EM dt. 09.08.2019	Happy Evergreen Senior Secondary School Mahendergarh(Affilication No. 530562) (Regd. No. 20175) " For the purchase of Furniture."	100000	SDO(C) Mahendergarh
78	U.O. NO. Secy/EM- 2019-20/79/EM dt. 09.08.2019	Future innovation Foundation, Distt. Mahendergarh Regd.no. 00298."For the promotion of cultural activities and orgainzing free helath & blood donation camps"	500000	SDO(C) Mahendergarh
79	U.O. NO. Secy/EM- 2019-20/80/EM dt. 09.08.2019	Mandir Thakur Ji Maharaj, Vill Bassai Distt. Mahendergarh Regd. No.143. "For the constuction of Common Room to be used by general public.	200000	SDO(C) Mahendergarh
80	U.O. NO. Secy/EM- 2019-20/81/EM dt. 09.08.2019	Mata Bhura Bhawani Trust, Vill. Sisoth Distt. Mahendergarh Regd. No. 2197. "For the constuction of Common Room to be used by general public.	500000	SDO(C) Mahendergarh
81	U.O. NO. Secy/EM- 2019-20/82/EM dt. 09.08.2019	Nar Sewa Narayan Samiti, Vill. Bass Satnali, Distt. Mahenderagr Regd. No. 00310. "For the constuction of Common Room to be used by general public.	500000	SDO(C) Mahendergarh
82	U.O. NO. Secy/EM- 2019-20/83/EM dt. 09.08.2019	Halka Sein Samraj Sahar Va Prangana, Mahendergarh Regd. No. HR012201300H04. "For the installation of Electric items in Sein Bhawan.	500000	SDO(C) Mahendergarh
83	U.O. NO. Secy/EM- 2019-20/84/EM dt. 09.08.2019	Shri Current Bala ji maharaj yuva sangathan, Buchawas, Distt. Mahendergarh Regd. No. 00282. "For the constuction of Common Room to be used by general public.	500000	SDO(C) Mahendergarh
84	U.O. NO. Secy/EM- 2019-20/86/EM dt. 09.08.2019	Bar Association Mahendergarh. "For the Mainenance of Lift (Elevator) & Chambers.	1100000	SDO(C) Mahendergarh
85	U.O. NO. Secy/EM- 2019-20/87/EM dt. 09.08.2019	Gram Panchayat Vil. Dholi, Mahendergarh. "For the constuction of Common Room in the permises of Shiv Mandir Dholi to be used by general public.	200000	SDO(C) Mahendergarh
86	U.O. NO. Secy/EM- 2019-20/88/EM dt. 09.08.2019	Gram Panchayat Vill Dholi Distt. Mahendergarh(i) For const. of Common Room and Boundary Wall in the premises of Shiv Mandir Jhakhri for General Public use 5.00 Lac. (ii) For the const. of room in the premises of Dev Naryana Mandir Jhakhri to be used by general public 2.00 lac.	700000	SDO(C) Mahendergarh
87	U.O. No Secy/ EM-2019-20/89- EM dt. 09.08.2019	Dhanak Ekta Manch, Mahendergarh (Regd. No.00014). " For the construction of rooms to be used by general public."	1100000	SDO(C) Mahendergarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
88	U.O. No Secy/ EM-2019-20/90- EM dt. 09.08.2019	Gram Panchayat Vill. Satnali, Distt. Mahendergarh" " For the construction of common room & boundary wall in the premises of Sharbhangi Baba Bucharnath to be used by General Public."	1100000	SDO(C) Mahendergarh
89	U.O. No Secy/ EM-2019-20/91- EM dt. 09.08.2019	Baba Bada Beer Seva Samiti Bhagdana PO: Palri Panihara Distt Mahendergarh (Regd. No. 00440)," For the construction of boundary wall & common room to be used by General Public."	1100000	SDO(C) Mahendergarh
90	U.O. No Secy/ EM-2019-20/92- EM dt. 09.08.2019	Baba Kesariya Yuva Club, Vill. Mandola Distt., Mahendergarh "For the construction of Shed and to promote sports activities."	300000	SDO(C) Mahendergarh
91	U.O. No Secy/ EM-2019-20/93- EM dt. 09.08.2019	Deputy Commissioner, Mahendergarh, "To assist Ms. Pooja Joshi D/o Sh. Ashok Kumar, Mohalla Lala Wala Kuan ,Distt. Mahendergarh "For repair of house being poor."	50000	SDO(C) Mahendergarh
92	U.O. No Secy/ EM-2019-20/94- EM dt. 09.08.2019	Deputy Commissioner, Mahendergarh, "To assist Sh. Govind S/o Sh. Laxman, R/o Vill. Sigri Distt Mahendergarh for medical treatment due to road accident being poor."	50000	SDO(C) Mahendergarh
93	U.O. No Secy/ EM-2019-20/101- EM dt. 09.08.2019	Veer Gujjar Vikas Samiti Nangal, Chaudhary Distt Mahendergarh (Regd. No.96). " For the construction of rooms to be used by general public."	500000	SDO(C) Narnaul
94	U.O. No Secy/ EM-2019-20/99- EM dt. 09.08.2019	Shri Gaur Brahman Sabha, Narnaul Distt Mahendergarh (Regd. No. S-120). " For the construction of Bhawan rooms to be used by general public."	500000	SDO(C) Mahendergarh
95	U.O. NO. Secy/EM- 2019-20/102/EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh To assistatnce to Sh. Paras Ram S/o Sh. Harchand Ram Vill Shyampura Distt.Mahendergarhto compensate loss of house due to thunder and lighting being poor".	35000	SDO(c) M/garh
96	U.O. NO. Secy/EM- 2019-20/103/EM dt. 13.08.2019	Deputy Commissioner Mahendergarh. To assist Santosh devi W/o Sh.Ishwar Singh Vill. Garhi Khudana Distt. M/garh to help for medical treatment being poor.	35000	SDO(c) M/garh
97	U.O. NO. Secy/EM- 2019-20/104/EM dt. 13.08.2019	Deputy Commissioner Mahendergarh. To assist Rajesh SharmaS/o Sushil, SharmaVill. Shyampura Distt. M/Garh for Medical treatement being cancer patient being poor.	35000	SDO(c) M/garh
98	U.O. NO. Secy/EM- 2019-20/105/EM dt. 13.08.2019	D. C. M/Garh. To assist.Ramkishan S/o Bawari lal Vill jarwa Distt. M/garh for medical treatment being handicapped and poor.	35000	SDO(c) M/garh
99	U.O. NO. Secy/EM- 2019-20/106/EM dt. 13.08.2019	D. C. Mahendergarh. To assist Kailash Bai W/o Sh. Satish Singh Vill. Shyampura Distt. M/garh for repair of house being poor.	35000	SDO(c) M/garh
100	U.O. NO. Secy/EM- 2019-20/107/EM dt. 13.08.2019	D. C. Mahendergarh. To assist Mahipal Singh S/o Sh. Raghuvir Singh Vill. Jarwa Distt. M/garh for repair of house being poor.	35000	SDO(c) M/garh
101	U.O. NO. Secy/EM- 2019-20/108/EM dt. 13.08.2019	D. C. Mahendergarh. To assist Kuldeep S/o Sh. Chanderbhan Vill. Dalanwas Distt. M/garh for repair of house being poor.	35000	SDO(c) M/garh
102	U.O. NO. Secy/EM- 2019-20/109/EM dt. 13.08.2019	D. C. Mahendergarh. To assist Santosh S/o Sh. Gajender Kumar Vill. Satnali Distt. M/garh for repair of house being poor.	50000	SDO(c) M/garh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
103	U.O. No Secy/ EM-2019-20/110- EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Sh. Ashok Kumar S/o Sh. Jagdish Chander, R/o Vill. Kurahwata Distt Mahendergarh for medical treatment being poor."	35000	SDO(C) Mahendergarh
104	U.O. No Secy/ EM-2019-20/111- EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Santosh Devi W/o Sh. Dharampal, Vill. Barda Distt Mahendergarh for medical treatment being poor."	35000	SDO(C) Mahendergarh
105	U.O. No Secy/ EM-2019-20/112- EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Balbir Singh Saini S/o Sh. Mohar Singh Mohalla Sainipur, Mahendergarh for medical treatment being poor."	35000	SDO(C) Mahendergarh
106	U.O. No Secy/ EM-2019-20/113- EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Ishwar Singh S/o Sh. Mahavir Singh Vill. Lawan, Distt. Mahendergarh to compansate due to accidental death of his daughter being poor."	35000	SDO(C) Mahendergarh
107	U.O. No Secy/ EM-2019-20/114- EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Sumitra W/o Sh. Sigrum Vill. Rajawas, Distt. Mahendergarh for repair of house being poor."	50000	SDO(C) Mahendergarh
108	U.O. No Secy/ EM-2019-20/115- EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Sunita W/o Sh. Suresh Kumar Vill. Rajawas, Distt. Mahendergarh to repair of house being poor."	50000	SDO(C) Mahendergarh
109	U.O. No Secy/ EM-2019-20/116- EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Dharmender S/o Sh. Jeesukh Vill. Dulana, Distt. Mahendergarh to compansate due to accidental death of his camel being poor."	35000	SDO(C) Mahendergarh
110	U.O. NO. Secy/EM- 2019-20/117/EM dt. 13.08.2019	D. C. Mahendergarh. To assist Jiwan Ram S/o Sh. Sunda Ram Vill. Balaicha Distt. M/garh for repair of house being poor.	35000	SDO(c) M/garh
111	U.O. NO. Secy/EM- 2019-20/118/EM dt. 13.08.2019	D. C. Mahendergarh. To assist Santosh S/o Sh. Gajender Kumar Vill. Satnali Distt. M/garh for repair of house being poor.	35000	SDO(c) M/garh
112	U.O. NO. Secy/EM- 2019-20/119/EM dt. 13.08.2019	D. C. Mahendergarh. To assist Radha S/o Sh.Harpal Vill. barada Distt. M/garh for repair of house being poor.	35000	SDO(c) M/garh
113	U.O. NO. Secy/EM- 2019-20/120/EM dt. 13.08.2019	D. C. Mahendergarh. To assist Devkaran S/o Sh. Jeetaram Vill. Rajawas Distt. M/garh to compensae due to accidental death of his child being poor.	35000	SDO(c) M/garh
114	U.O. NO. Secy/EM- 2019-20/121/EM dt. 13.08.2019	D. C. Mahendergarh. To assist Karan Singh S/o Chhalu Ram Vill.BardaDistt.M/garh for Medical treatment of cancer being poor.	35000	SDO(c) M/garh
115	U.O. NO. Secy/EM- 2019-20/122/EM dt. 13.08.2019	D. C. Mahendergarh. To assist Shri pal S/o Sh. Ganpat Vill. Surehti Jakhal Distt. M/garh for compensate due to fire accident of house being poor.	35000	SDO(c) M/garh
116	U.O. NO. Secy/EM- 2019-20/123/EM dt. 13.08.2019	D. C. Mahendergarh. To assist Jai Singh S/o Sh. Shri Sheoram Vill. bhalki Distt. M/garh to compensate due to accidental death of his buffalo being poor.	35000	SDO(c) M/garh
117	U.O. NO. Secy/EM- 2019-20/124/EM dt. 13.08.2019	D. C. Mahendergarh. To assist Surat singh s/o shri Surjeet singh vill. Satnali bas Distt. M/garh for medical treatement of cancer being poor.	35000	SDO(c) M/garh
118	U.O. NO. Secy/EM- 2019-20/125/EM dt. 13.08.2019	D. C. Mahendergarh. To assist Jagmal Singh s/o sh. Jassu vill Kurahawata Distt. M/garh to compendate due to accidental death of his camel being poor.	35000	SDO(c) M/garh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
119	U.O. No Secy/ EM-2019-20/126- EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Sh. Ramphal S/o Sh. Sube Singh, Vill. Beri Distt Mahendergarh for medical treatment of cancer being poor."	35000	SDO(C) Mahendergarh
120	U.O. No Secy/ EM-2019-20/127- EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Sh. BhagwanS/o Sh. Bhala Ram, Vill. Rajawas Distt Mahendergarh for medical treatment of his son being poor."	35000	SDO(C) Mahendergarh
121	U.O. No Secy/ EM-2019-20/128- EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Sh. Yogender Singh S/o Shri Budh Singh, Vill. Jarwa Distt Mahendergarh for medical treatment of being poor."	35000	SDO(C) Mahendergarh
122	U.O. No Secy/ EM-2019-20/129- EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Sh. Gyanender S/o Shri Jagdish Parshad, Mohalla Bass Mahendergarh for his daughters marriage being poor."	35000	SDO(C) Mahendergarh
123	U.O. No Secy/ EM-2019-20/130- EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Sh. Ashok Kumar S/o Shri Jagdish Parshad, Vill Bawana Distt. Mahendergarh for medical treatment of his son being poor."	35000	SDO(C) Mahendergarh
124	U.O. No Secy/ EM-2019-20/131- EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Janki Devi W/o Late Shri Kanwar Singh Mohalla Nayabass, Mahendergarh Vill Bawana Distt. Mahendergarh for medical treatment of her daughter being poor."	35000	SDO(C) Mahendergarh
125	U.O. No Secy/ EM-2019-20/132- EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Neelam Devi W/o Shri Murari Lal Vill. Bassai, Dsitt Mahendergarh Vill Bawana Distt. Mahendergarh for his daughters marriage being poor."	35000	SDO(C) Mahendergarh
126	U.O. NO. Secy/EM- 2019-20/133/EM dt. 13.08.2019	D. C. Mahendergarh. To assist Munni Devi W/o late sh. Satyavir singh Distt. M/garh to compendate due to accidental death of her son being widow and poor.	35000	SDO(c) M/garh
127	U.O. NO. Secy/EM- 2019-20/134/EM dt. 13.08.2020	D. C. Mahendergarh. To assist Phoolwat W/o shri Ramphal Vill Rajawas Distt. M/Garh for medical treatement being poor.	35000	SDO(c) M/garh
128	U.O. NO. Secy/EM- 2019-20/135/EM dt. 13.08.2021	D. C. Mahendergarh. To assist Sukhvair singh s/o shankar lal vill sigra Distt. M/garh for medical treatement being poor.	35000	SDO(c) M/garh
129	U.O. NO. Secy/EM- 2019-20/136/EM dt. 13.08.2022	D. C. Mahendergarh. To assistSumitra W/o Shri rohtash Vill Kurawahata Distt. M/garh to cmpensae due to death of her horse being poor.	35000	SDO(c) M/garh
130	U.O. NO. Secy/EM- 2019-20/137/EM dt. 13.08.2023	D. C. Mahendergarh. To assist babita devi w/o shri rajinder vill. Khairoli Distt. Mahendergarh for medical treatement of her daughter being poor.	35000	SDO(c) M/garh
131	U.O. NO. Secy/EM- 2019-20/138/EM dt. 13.08.2024	D. C. Mahendergarh. To assistRohtash S/o Shri Rohtash s/o shri ram singh vill. Duloth ahir distt. M/garh for medical treaemnent being poor.	35000	SDO(c) M/garh
132	U.O. NO. Secy/EM- 2019-20/139/EM dt. 13.08.2025	D. C. Mahendergarh. To assist Balwan singh s/o shr sher singh vill. Rajawas Distt. M/garh for repair of house being poor.	35000	SDO(c) M/garh
133	U.O. NO. Secy/EM- 2019-20/140/EM dt. 13.08.2026	D. C. Mahendergarh. To assistBrijbhan S/o Shri Sher singh Vill. Rajawas Distt. M/garh to compensate dur to accidental death of his son being poor .	35000	SDO(c) M/garh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
134	U.O. NO. Secy/EM-2019-20/141/EM dt. 13.08.2027	D. C. Mahendergarh. To assistSulochan W/o Omvir singh Vill.Jawaharnagar Distt. M/garh for medical treatment being widow and poor.	35000	SDO(c) M/garh
135	U.O. No Secy/ EM-2019-20/143-EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Smt.Bimla Devi W/o Late Shri Ram Kishan R/O Vill. Bassai, Dsitt Mahendergarh Vill Bawana Distt. Mahendergarh for his being poor."	35000	SDO(C) Mahendergarh
136	U.O. No Secy/ EM-2019-20/144-EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Goverdhan S/o Shri Makhan lal R/O Vill. Mahendergarh for medical treatment being poor."	35000	SDO(C) Mahendergarh
137	U.O. No Secy/ EM-2019-20/145-EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Sunil Devi W/o Shri Kamal Singh Vill. Chitlang Distt. Mahendergarh for medical treatment being poor."	35000	SDO(C) Mahendergarh
138	U.O. No Secy/ EM-2019-20/146-EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Shakuntla W/o Shri Krishan Kumar Vill. JhagroliDistt. Mahendergarh for medical treatment being poor."	35000	SDO(C) Mahendergarh
139	U.O. No Secy/ EM-2019-20/148-EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Savitri W/o Shri Lilu Singh Vill. Satnali Distt. Mahendergarh for medical treatment being poor."	35000	SDO(C) Mahendergarh
140	U.O. No Secy/ EM-2019-20/149-EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Asha W/o Shri Mukesh Vill. Satnali Distt. Mahendergarh for medical treatment being poor."	35000	SDO(C) Mahendergarh
141	U.O. No Secy/ EM-2019-20/151-EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Pinki W/o Shri Karan Singh Vill. Satnali Distt. Mahendergarh for medical treatment being poor."	35000	SDO(C) Mahendergarh
142	U.O. No Secy/ EM-2019-20/152-EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Rohtash W/o Shri Munshi Ram Vill. Pali Distt. Mahendergarh to compansate due to accidental death of his pony being poor."	35000	SDO(C) Mahendergarh
143	U.O. No Secy/ EM-2019-20/153-EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Saroj W/o Shri Rajesh Kumar Vill. Malrawas Distt. Mahendergarh for her medical treatment being poor."	50000	SDO(C) Mahendergarh
144	U.O. No Secy/ EM-2019-20/154-EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Rekha Devi W/o Shri Jitender Vill. Bhagdana Distt. Mahendergarh for her medical treatment being poor."	35000	SDO(C) Mahendergarh
145	U.O. No Secy/ EM-2019-20/155-EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Anand Singh S/o Late Shri Kuwar Singh Vill. Satnali Distt. Mahendergarh for medical treatment being poor."	35000	SDO(C) Mahendergarh
146	U.O. No Secy/ EM-2019-20/156-EM dt. 13.08.2019	Deputy Commissioner, Mahendergarh, "To assist Yadvender Singh S/o Shri Rajender Sharma R/o Mahendergarh for medical treatment being poor."	35000	SDO(C) Mahendergarh
147	U.O. No Secy/ EM-2019-20/159-EM dt. 13.08.2019	Gram Panchayat Village Pali Distt. Mahendergarh. " For the construction of shed and road Mokshdham Gudri Mohalla, Pali.	500000	SDO(C) Mahendergarh
148	U.O. No Secy/ EM-2019-20/147-EM dt. 13.08.2019	Deputy Commissioner, Panchkula, "To assist Banarsi W/o Shri Rohtash Vill. Satnali distt. Mahendergarh for medical treatment being poor."	35000	SDO(C) Mahendergarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
149	U.O. No Secy/ EM-2019-20/150- EM dt. 13.08.2019	Dev Narayan Gaushala Musnota Distt Mahendergarh (Regd. No HGSA/2016/295)."For the purchase of Gym equipments for fodder and Construction of Shed."	500000	SDO(C) Narnaul
150	U.O. No Secy/ EM-2019-20/157- EM dt. 13.08.2019	Shri Haryana Shelhwati Brahamcharya Ashram Bhiwani (Regd No. 00328). "For the Construction of Bhawan to be used by general public."	1100000	SDO(C) Bhiwani
151	U.O. No Secy/ EM-2019-20/158- EM dt. 13.08.2019	Shri Brachaman Dharamshala Prabandhak Samiti, Bhiwani (Regd. No. 013201200029)." For the construction of rooms to be used by general public."	500000	SDO(C) Bhiwani
152	U.O. No Secy/ EM-2019-20/95- EM dt. 09.08.2019	Deputy Commissioner, Mahendergarh, "To assist Smt. Bharpai Devi W/o Late Shri Suresh Kumar VPO Badhrana Distt. Rewari for repair of house being poor."	50000	SDO(C) Bawal
153	U.O. No Secy/ EM-2019-20/96- EM dt. 09.08.2019	Deputy Commissioner, Panchkula, "To assist Jagadamba Rani W/o Shri Kulbhushan Sharma, # 1834 Sector-26 Panchkula for higher education of her children being poor.	50000	SDO(C) Panchkula
154	U.O. No Secy/ EM-2019-20/97- EM dt. 09.08.2019	Deputy Commissioner, Panchkula, "To assist Manoj Mandal S/o Shri Ram Shakal Mandel, # 275 Sector 29 A Chandigarh for his higher education purposes, being poor.	100000	SDO(C) Panchkula
155	U.O. No Secy/ EM-2019-20/98- EM dt. 09.08.2019	Deputy Commissioner, Panchkula, "To assist Shri Sanjay Singh S/o Shri Amar Singh, R/o # 2306, Sector 37-C Chandigarh for his higher education purposes, being poor.	50000	SDO(C) Panchkula
156	U.O. No Secy/ EM-2019-20/100- EM dt. 09.08.2019	Deputy Commissioner, Panchkula, "To assist Shri Sanjay Singh S/o Shri Jeet Singh, R/o # 2306, Sector 37-C Chandigarh for his higher education purposes, being poor.	50000	SDO(C) Panchkula
157	U.O. No Secy/ EM-2019-20/160- EM dt. 13.08.2019	Deputy Commissioner, Panchkula, "To assist Shri Madan Dangwal S/o Shri Surya Mani, R/o # 3199, Sector 37-C Chandigarh for his higher education purposes, being poor.	100000	SDO(C) Panchkula
158	U.O. No Secy/ EM-2019-20/142- EM dt. 13.08.2019	Deputy Commissioner, Kurukshetra, "To assist Shri Vinod Kumar S/o Shri Surya Mani, R/o # 3199, Sector 37-C Chandigarh for his higher education purposes, being poor.	35000	SDO(C) Ladwa
159	U.O. No Secy/ EM-2019-20/161- EM dt. 16.08.2019	Maa Gauri Samaj Sewa samiti (01606) #41, Hanuman Colony , Ward no. 7 , Panipat. "To Purpose computers, sewing Machines for students."	500000	SDO(C) Panipat
160	U.O. No Secy/ EM-2019-20/162- EM dt. 16.08.2019	Deputy Commissioner, Yamuna Nagar. "To assist Sh. Ankur Sharma S/o Sh. Vinod Kumar, R/o #5/151, Khera Mohalla, Chhachrauli, Yamuna Nagar for repair of house being poor."	200000	SDO(C) Jagadhari
161	U.O. No Secy/ EM-2019-20/165- EM dt. 16.08.2019	Deputy Commissioner, Yamuna Nagar. "To assist Aditi Sharma D/o Sh. Surinder Kumar, #5/151, R/o Ward No. 12, Chhachhrauli, Yamuna Nagar for her higher education being poor."	125000	SDO(C) Jagadhari
162	U.O. No Secy/ EM-2019-20/163- EM dt. 16.08.2019	Deputy Commissioner, Sirsa. "To assist Rohan S/o Sh. Ram Dev, Gali No. 10-A, Ma Bhagwati Street, Aggarsain Colony, Sirsa for medical treatment of his father being poor."	150000	SDO(C) Sirsa

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
163	U.O. No Secy/ EM-2019-20/164- EM dt. 16.08.2019	Deputy Commissioner, Panchkula. "To assist Smt. Sunita W/o Sh. Mandeep Kumar, #326, Ram Darbar, Phase-1, Chandigarh for repair of house being poor."	200000	SDO(C) Panchkula
164	U.O. No Secy/ EM-2019-20/166- EM dt. 16.08.2019	Deputy Commissioner, Panchkula. "To assist Ramesh Rani W/o Sh. Satish Kumar, R/o #1069, Sec-23-B, Chandigarh for her son's higher education being poor"	100000	SDO(C) Panchkula
165	U.O. No Secy/ EM-2019-20/167- EM dt. 16.08.2019	Deputy Commissioner, Panchkula, To assist Heena D/o Sh. Krishan Sharma, R/o #277, Ramgarh, Panchkula for her higher education being poor."	125000	SDO(C) Panchkula
166	U.O. No Secy/ EM-2019-20/169- EM dt. 16.08.2019	Deputy Commissioner, Panchkula "To assist Sh. Nitin Sharma S/o Sh. Surinder Kumar Sharma, R/o #1673, Sector-4, Panchkula for medical treatment of his mother being poor."	150000	SDO(C) Panchkula
167	U.O. No Secy/ EM-2019-20/170- EM dt. 16.08.2019	Deputy Commissioner, Panchkula "To assist Shubham Sharma S/o Sh Kulbhushan Sharma, #1834, Sector-26, Panchkula for higher education being poor"	150000	SDO(C) Panchkula
168	U.O. No Secy/ EM-2019-20/168- EM dt. 16.08.2019	Deputy Commissioner, Kaithal To assist Ravi Sharma S/o Sh Birbal Bhardwaj Pandit Mohalla VPD-Sismore, Distt. Kaithal for construction of house being poor."	200000	SDO(C) Kaithal
169	U.O. No Secy/ EM-2019-20/171- EM dt. 16.08.2019	Sani Sabha, Hanuman Dhan (Ward No. 14), Bhiwani (Regd. No 758/98-99) "For the construction of Common Room to be used by general public."	500000	SDO(C) Bhiwani
170	U.O. No Secy/ EM-2019-20/172- EM dt. 16.08.2019	Bhewan Valmiki Dham Avem Samajik Shiksha Sansthan (Regd No. 131 Kurukshetra "For the construction of common room to be used by general public	100000	SDO(C) Thanesar
171	U.O. No Secy/ EM-2019-20/173- EM dt. 16.08.2019	Deputy Commissioner Mahendergarh To assist Sh. Raj Kumar S/o Sh. Rampal /o Satnal, Distt Mahendergarh for medical treatment being poor."	35000	SDO(C) Mahendergarh
172	U.O. No Secy/ EM-2019-20/176 EM dt. 16.08.2019	JMD Jan Kalyan Sansthan, Vill. Madhogarh, Distt Mahendergarh (Regd No. 00468) "For organizing free health medical camps and to help the poor society students in education.	500000	SDO(C) Mahendergarh
173	U.O. No Secy/ EM-2019-20/173- EM dt. 16.08.2019	Mata Bhura Bhawani Trust, Vill Sisoith, Distt. Mahendergarh (Regd No. 2197) "For the construction of Hall to be used by General Public"	600000	SDO(C) Mahendergarh
174	U.O. No Secy/ EM-2019-20/173- EM dt. 16.08.2019	Shri Sankat Mochan Hanuman Mandir . Bucholi Road, mahendergarh, Regd no. 00442. " For const. of Hall and shed".	600000	SDO(C) Mahendergarh
175	U.O. No Secy/ EM-2019-20/173- EM dt. 16.08.2019	Shri Shyam Viklang Gau Sewa Samiti (Reg No. 00453) Village Mohammadpur, Tehsil Narnaul, Distt. Mahendergarh For the purchase of fodder and construction of shed	500000	SDO(C) Narnaul
176	U.O. No Secy/ EM-2019-20/173- EM dt. 16.08.2019	Deputy Commissioner, Mahendergarh To assist Durga Devi W/o Sh. Hardwar La R/o Vill Kothal Kalan Distt Mahendergarh for repair of house being poor.	100000	SDO(C) Mahendergarh
177	U.O. No Secy/ EM-2019-20/173- EM dt. 16.08.2019	Shiv Mandir Seva Samiti, Bass 21.00,000 Rs EM-2019-20/85 (Khudana), Dist. Mahendergarh. "For EM 3122.08.2019 room to be used by general public. Page 12 of 30	2100000	SDO(C) Mahendergarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
178	U.O. No Secy/ EM-179-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Mamta W/o Sh. Balwant, Vill. Khudana, Distt. Mahendergarh. "For medical treatment being poor."	35000	SDO(C) Mahendergarh
179	U.O. No Secy/ EM-180-dt. 05.09.2019	Deputy Commissioner Mahendergarh "For to assist Surender Yadav S/o Sh. Ramjas, Vill. Akoda, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
180	U.O. No Secy/ EM-181-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Rajender S/o Sh. Dayanand, VIII. Akoda, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
181	U.O. No Secy/ EM-182-dt. 05.09.2019	Deputy Commissioner Mahendergarh.. 3 "For to assist Narender S/o Sh. Ram Chander, Vill. Akoda, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
182	U.O. No Secy/ EM-183-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Lilu Singh S/o Sh. Raghvir Singh, Vill. Bassai, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
183	U.O. No Secy/ EM-184-dt. 05.09.2019	Deputy Commissioner Mahendergarh "For to assist Rakesh S/o Sh. Ompal Singh, Vill. Bassai, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
184	U.O. No Secy/ EM-185-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Ishwar S/o Sh. Fateh Singh, Vill. Bassai, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
185	U.O. No Secy/ EM-186-dt. 05.09.2019	Deputy Commissioner Mahendergarh. to assist Sandeep S/o Sh. Keshavdev, VIII. Bassai, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
186	U.O. No Secy/ EM-187-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Rekha Kanwar W/o Sh. Ravinder Singh, Vill. Bassai, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
187	U.O. No Secy/ EM-188-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Ramanand S/o Sh. Phool Dass, Vill. Bassai, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
188	U.O. No Secy/ EM-189-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Sanjay Dutt S/o Sh. Ram Kishan, Vill. Balaicha, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
189	U.O. No Secy/ EM-190-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Chhotal Devi W/o Sh. Ishwar, Vill. Bawana, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
190	U.O. No Secy/ EM-191-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Prem Devi W/o Sh. Pardeep Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
191	U.O. No Secy/ EM-192-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Ramesh Devi W/o Sh. Sher Singh, Vill. Chhajiawas, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
192	U.O. No Secy/ EM-193-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Suresh Kumar S/o Sh. Badri Parshad, R/o Vill. Dewas Distt Mahendergarh for repair of house being poor."	50000	SDO(C) Mahendergarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
193	U.O. No Secy/ EM-194-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Neelam Devi W/o Sh. Ramesh Kumar, Vill. Dalanwas, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
194	U.O. No Secy/ EM-195-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Naresh Kumar S/o Sh. Singhram, Vill. Dhadhot, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
195	U.O. No Secy/ EM-196-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Sarita W/o Sh. Satpal, VIII. Dhadhot, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
196	U.O. No Secy/ EM-197-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Sunder S/o Sh. Rampal, Vill. Dhadhot, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
197	U.O. No Secy/ EM-198-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Umed Singh S/o Sh. Puran Singh, Vill. Digrota, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
198	U.O. No Secy/ EM-199-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Hariom S/o Sh. Ramniwas, VIII. Digrota, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
199	U.O. No Secy/ EM-200-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Parmanand S/o Sh. Jhandaram, Vill. Dulana, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
200	U.O. No Secy/ EM-201-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Ramvilas S/o Sh. Vishamber Dayal, Vill. Dholi, Distt. Mahendergarh for medical treatment being poor"	50000	SDO(C) Mahendergarh
201	U.O. No Secy/ EM-202-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Saroj W/o Sh. Pooran Singh, Vill. Jawahar Nagar, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
202	U.O. No Secy/ EM-203-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Chanderbhan S/o Sh. Prem, Vill. Janjariawas, Distt. Mahendergarh to compensate due to death of his son being poor"	35000	SDO(C) Mahendergarh
203	U.O. No Secy/ EM-204-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Anil Singh S/o Sh. Jagdish Singh, Vill. Jarwa, Distt. Mahendergarh to compensate due to death of his wife due to electric shock being poor"	35000	SDO(C) Mahendergarh
204	U.O. No Secy/ EM-205-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Somvir S/o Sh. Balbir, Vill. Jarwa, Distt. Mahendergarh for medical treatment of mother being poor"	35000	SDO(C) Mahendergarh
205	U.O. No Secy/ EM-206-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Mahender Singh S/o Sh. Nathu Singh, Vill. Jarwa, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
206	U.O. No Secy/ EM-207-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Ghanshyam Singh S/o Sh. Rajpal Vill. Jagroli, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
207	U.O. No Secy/ EM-208-dt. 05.09.2019	Deputy Commissioner Mahendergarh "For to assist Pardeep Kumar S/o Sh. Krishan Kumar, Vill. Jhook, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
208	U.O. No Secy/ EM-209-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Rajesh Kumar S/o Sh. Jagdish Parshad, R/o Vill. Kherki, Distt. Mahendergarh for medical treatment being handicapped and poor"	35000	SDO(C) Mahendergarh
209	U.O. No Secy/ EM-210-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Manoj S/o Sh. Jagdish, Vill. Khudana, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
210	U.O. No Secy/ EM-211-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Jagan Devi W/o Sh. Anoop Singh, Vill. Khudana, Distt. Mahendergarh for compensate due to fire accident of house being poor"	50000	SDO(C) Mahendergarh
211	U.O. No Secy/ EM-212-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Sunita W/o Late Sh. Krishan Kumar, Vill. Khatod, Distt. Mahendergarh for medical treatment being widow & poor"	50000	SDO(C) Mahendergarh
212	U.O. No Secy/ EM-213-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Satbir S/o Sh. Bahadur Singh, Vill. Khudana, Distt. Mahendergarh for repair of house being poor"	50000	SDO(C) Mahendergarh
213	U.O. No Secy/ EM-214-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Vivek S/o Sh. Devender, Vill. Khudana, Distt. Mahendergarh to compensate due to death of his parents due to accident being poor"	35000	SDO(C) Mahendergarh
214	U.O. No Secy/ EM-215-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Meenu Kumari W/o Sh. Mahesh, Vill. Khatodra, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
215	U.O. No Secy/ EM-216-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Krishan Kumar S/o Sh. Ram Kumar, Vill. Kothal Khurd, Distt. Mahendergarh to compensate due to death of his camel being poor"	35000	SDO(C) Mahendergarh
216	U.O. No Secy/ EM-217-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Satish S/o Sh. Prahlad Singh, Vill. Lawan, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
217	U.O. No Secy/ EM-218-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Meena Devi W/o Sh. Ramdev, Vill. Malra Sarai, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
218	U.O. No Secy/ EM-219-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Manjeet S/o Sh. Maru Ram, Vill. Madhogarh, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
219	U.O. No Secy/ EM-220-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Manjeet S/o Sh. Maru Ram, Vill. Madhogarh, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
220	U.O. No Secy/ EM-221-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Dev Parkash S/o Sh. Baijnath, Ward No 6 Mahendergarh for medical treatment being poor.	35000	SDO(C) Mahendergarh
221	U.O. No Secy/ EM-222-dt. 05.09.2019	Deputy Commissioner Mahendergarh. For to assist Bhanwri Devi W/o Sh. Govind Ram, Bagdiyan Mohalla, Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
222	U.O. No Secy/ EM-223-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Pawan S/o Sh. Balkishan, Ward No. 6, Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
223	U.O. No Secy/ EM-224-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Sh. Naresh Kumar S/o Sh. Raghubir, R/o Satnali Chowk, Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
224	U.O. No Secy/ EM-225-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Seema Devi W/o Sh. Rajesh Kumar, Near HP Gas agency, Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
225	U.O. No Secy/ EM-226-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Chunnilal S/o Sh. Matadin, R/o Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
226	U.O. No Secy/ EM-227-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Neeraj W/o Sh. Ved Parkash, Bucholi Road, Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
227	U.O. No Secy/ EM-228-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Ravita W/o Sh. Anand Kumar, Ward No. 4, Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
228	U.O. No Secy/ EM-229-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Rashum Lepcha W/o Pradip Tamang, Ward No. 6, Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
229	U.O. No Secy/ EM-230-dt. 05.09.2019	Deputy Commissioner Manendergarh. "For to assist Rakesh Chand Bhatt S/o Sh. Chait Ram Bhatt, R/o Mahendergarn for medical treatment being poor"	35000	SDO(C) Mahendergarh
230	U.O. No Secy/ EM-231-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Paramjeet S/o Sh. Satbir, R/o Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
231	U.O. No Secy/ EM-232-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Apoorva D/o Sh. Sunil, R/o Krishna Colony, Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
232	U.O. No Secy/ EM-233-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Anandi Devi W/o Sh. Rajender, R/o Ward No. 6, Mahendergarh for medical treatment being poor"	50000	SDO(C) Mahendergarh
233	U.O. No Secy/ EM-234-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Khushboo D/o Sh. Satya Narayan, R/o Mahendergarh for her higher education being poor"	35000	SDO(C) Mahendergarh
234	U.O. No Secy/ EM-235-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Naveen Kumar S/o Sh. Dalip Singh, Vill. Nawa, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
235	U.O. No Secy/ EM-236-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Rakesh S/o Late Sh. Surat Singh, Vill. Nimbi, Distt. Mahedndergarh for medical treatement being poor.	35000	SDO(C) Mahendergarh
236	U.O. No Secy/ EM-237-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Cadeshyan Nimbi, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
237	U.O. No Secy/ EM-238-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Luxmi Devi W/o Sh. Satish, R/o Vill. Nangla, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
238	U.O. No Secy/ EM-239-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Subhash S/o Sh. Ramswarup, Vill. Nangla, Distt. Mahendergarh for repair of house poor"	35000	SDO(C) Mahendergarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
239	U.O. No Secy/ EM-240-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Rohtash S/o Sh. Pitram, Vill. Patharwa, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
240	U.O. No Secy/ EM-241-dt. 05.09.2019	Deputy Commissioner Mahendergarh "For to assist Jagjiwan Lal S/o Sh. Juglal, Vill. Patharwa, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
241	U.O. No Secy/ EM-242-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Sanjay S/o Sh. Ram Swaroop, Vill. Paharwas, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
242	U.O. No Secy/ EM-243-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Ravinder Singh S/o Sh. Bahadur, Vill. Pali, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
243	U.O. No Secy/ EM-244-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Karan Singh S/o Sh. Faquir Chand, Vill. Paharwas, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
244	U.O. No Secy/ EM-245-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Pawan S/o Sh. Prahlad Singh, Vill. Paharwas, Distt. Mahendergarh being poor"	35000	SDO(C) Mahendergarh
245	U.O. No Secy/ EM-246-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Krishan Singh S/o Sh. Nihal Singh, Vill. Pali, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
246	U.O. No Secy/ EM-247-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Balbir Singh S/o Sh. Nanji Singh, VPO Pali, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
247	U.O. No Secy/ EM-248-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Dharmender S/o Sh. Nandram, Vill. Pali, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
248	U.O. No Secy/ EM-249-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Manish S/o Sh. Ashok, Vill. Sisoth, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
249	U.O. No Secy/ EM-250-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Savitas W/o Sh. Manjit, Vill. Sisoth, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
250	U.O. No Secy/ EM-251-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Amit W/o Sh. Dhanpat Singh Vill. Sisoth, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
251	U.O. No Secy/ EM-252-dt. 05.09.2019	Deputy Commissioner Mahendergarh. to assist Sandeep S/o Sh. Ranjeet Singh, Vill. Sisoth, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
252	U.O. No Secy/ EM-253-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Kamla Devi W/o Sh. Abhaye Ram, Vill. Sureti Jakhal, Distt. for repair of house being poor"	35000	SDO(C) Mahendergarh
253	U.O. No Secy/ EM-254-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Savitri W/o Sh. Satvir, Vill. Sureti, Distt. Mahendergarh for medical treatment of her husband being poor"	35000	SDO(C) Mahendergarh
254	U.O. No Secy/ EM-255-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Om Parkash S/o Sh. Umrao Singh, Vill. Pali, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
255	U.O. No Secy/ EM-256-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Amit Kumar S/o Sh. Rajender Prashad, Vill. Pali, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
256	U.O. No Secy/ EM-257-dt. 05.09.2019	Deputy Commissioner Mahendergarh "For to assist Naresh S/o Sh. Ram Chander, Vill. Rathiwas, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
257	U.O. No Secy/ EM-258-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For 35, to assist Krishna Devi W/o Sh. Rakesh, Vill. Rathiwas, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
258	U.O. No Secy/ EM-259-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Mukesh S/o Sh. Ramniwas, Vill. Rathiwas, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
259	U.O. No Secy/ EM-260-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Budhram S/o Sh. Raghuvir Singh, Vill. Rajawas, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
260	U.O. No Secy/ EM-261-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Ram Singh S/o Sh. Jai Narayan, Vill. Satnali, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
261	U.O. No Secy/ EM-262-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Ratni W/o Sh. Mange Ram, Vill. Satnali, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
262	U.O. No Secy/ EM-263-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Silochna W/o Sh. Mahesh Sharma, Vill. Satnali, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
263	U.O. No Secy/ EM-264-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Bhawani Singh S/o Sh. Om Parkash, Vill. Satnali, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
264	U.O. No Secy/ EM-265-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For 35 to assist Ashok S/o Sh. Madan Lal, Vill. Satnali, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
265	U.O. No Secy/ EM-266-dt. 05.09.2019	Deputy Commissioner Mahendergarh, "For to assist Pritam S/o Sh. Krishan, Vill. Satnali, Distt. Mahendergarh for repair of house being poor."	35000	SDO(C) Mahendergarh
266	U.O. No Secy/ EM-267-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Smt. Bhagoti W/o Sh. Madan, R/o Vill. Satnali, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
267	U.O. No Secy/ EM-268-dt. 05.09.2019	Deputy Commissioner Mahendergarh "For to assist Krishan Kumar S/o Sh. Ramesh Singh, R/o Vill. Shyampura, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
268	U.O. No Secy/ EM-269-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Sunita Devi W/o Jhanduram, Vill. Shyampura, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
269	U.O. No Secy/ EM-270-dt. 05.09.2019	Prachin Dham Gorakhnath Math, Baba Madhodass, Vill. Jairpur, Distt. Mahendergarh (Regd. No. 2107) "For the construction of Hall to be used by general public"	1000000	SDO(C) Mahendergarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
270	U.O. No Secy/ EM-271-dt. 05.09.2019	Shree Shiv Seva Samiti, Nangal Sirohi, Distt. Narnaul at Mahendergarh, (Regd. No. C0090/2016). "For purchase gym equipments to promote sports and cultural activitites"	500000	SDO(C) Mahendergarh
271	U.O. No Secy/ EM-272-dt. 05.09.2019	Sant Kabirdass Charitable Trust, Sohla, Distt. Mahendergarh (Regd. No. 2663) "For the of common room to be used by general public"	500000	SDO(C) Mahendergarh
272	U.O. No Secy/ EM-273-dt. 05.09.2019	Executive Engineer DHBVN, Mahendergarh "For installation of domestic electric transformer and connections in Banjara Basti Tibba, Vill. Duloth Ahir, Distt. Mahendergarh in public interest"	260000	SDO(C) Mahendergarh
273	U.O. No Secy/ EM-274-dt. 05.09.2019	Executive Engineer DHBVN, Mahendergarh "For installation of domestic electric transformer and connections in Rabariya Dhani, Vill. Nimbi, Distt. Mahendergarh in public interest"	180000	SDO(C) Mahendergarh
274	U.O. No Secy/ EM-275-dt. 05.09.2019	Shri Radha Krishan Mandir Committee, Vill. Sohri, Distt. Mahendergarh (Regd. No. 00471) "For the construction of common rooms to be used by general public"	500000	SDO(C) Mahendergarh
275	U.O. No Secy/ EM-276-dt. 05.09.2019	Anusuchit Jati Ambedkar Jan Jargti Samiti, Vill. Khatod, Distt. Mahendergarh (Regd. No. 00255) "For the construction of common room to be used by general public"	200000	SDO(C) Mahendergarh
276	U.O. No Secy/ EM-277-dt. 05.09.2019	Shree Shyam Kripa Mandal, Mahendergarh (Regd. No. HR 016/2016/00067) "For the construction of common room in the premises of Pt. Phoole Chand Hanuman Mandir, Mahendergarh to be used by general public"	200000	SDO(C) Mahendergarh
277	U.O. No Secy/ EM-278-dt. 05.09.2019	Gram Panchayat vill. Gadaniya, Distt. Vill. Mahendergarh "For fencing chain in forest land"	300000	SDO(C) Mahendergarh
278	U.O. No Secy/ EM-279-dt. 05.09.2019	Baba Ghamandi Dass Trust, Vill. Nimbi, Distt. Mahendergarh (Regd. No. 759) "For the construction of Hall and common rooms to be used by general public"	500000	SDO(C) Mahendergarh
279	U.O. No Secy/ EM-293-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Hanuman S/o Sh. Bhopal Singh, Vill. Bhurjat, Distt. Mahendergarh for repair of house being poor"	100000	SDO(C) Mahendergarh
280	U.O. No Secy/ EM-294-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Suresh Kumar S/o Sh. Santlal, VPO Bewal, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
281	U.O. No Secy/ EM-296-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Smt. Bittu Devi W/o Sh. Sita Ram, VPO Pali, Distt. Mahendergarh for medical treatment of her husband being poor"	35000	SDO(C) Mahendergarh
282	U.O. No Secy/ EM-298-dt. 05.09.2019	Deputy Commissioner Mahendergarh "For to assist Sh. Ramotar S/o Sh. Sultan Singh, Vill. Bachini, Distt. Mahendergarh for medical treatment of his son being poor"	35000	SDO(C) Mahendergarh
283	U.O. No Secy/ EM-299-dt. 05.09.2019	Deputy Commissioner Mahendergarh "For to assist Smt. Mukesh Devi W/o Late Sh. Jaivir Singh, VPO Pali, Distt. Mahendergarh for repair of house being widow & poor"	35000	SDO(C) Mahendergarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
284	U.O. No Secy/ EM-300-dt. 05.09.2019	Deputy Commissioner Mahendergarh "For to assist Sh. Balwan S/o Sh. Fakir Chand, Maichan Mohalla, Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
285	U.O. No Secy/ EM-301-dt. 05.09.2019	Deputy Commissioner Mahendergarh "For to assist Sh. Kuldeep S/o Sh. Ram Avtar, Vill. Beri, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
286	U.O. No Secy/ EM-302-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Mamta W/o Sh. Devender, R/o Vill. Khatiwas, Mahendergarh for cancer medical treatment being poor"	35000	SDO(C) Mahendergarh
287	U.O. No Secy/ EM-303-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Pyare Lal S/o Sh. Raghubir Singh, Vill. Kothal Kalan, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
288	U.O. No Secy/ EM-304-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Rajesh S/o Sh. Hajari Lal, Vill. Satnali, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
289	U.O. No Secy/ EM-305-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Bhartho Devi W/o Sh. Ram Kishan, Vill. Surehti Jakhal, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
290	U.O. No Secy/ EM-307-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Jogender S/o Sh. Balbir Singh, Vill. Bawana, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
291	U.O. No Secy/ EM-308-dt. 05.09.2019	Deputy Commissioner Mahendergarh "For to assist Ramo Devi W/o Sh. Hukam Chand, Vill. Digrota, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
292	U.O. No Secy/ EM-309-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Ajay Sen S/o Sh. Ramotar Sen, Vill. Annawas, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
293	U.O. No Secy/ EM-310-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Rajesh Sharma S/o Sh. Sher Singh, Vill. Riwasa, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
294	U.O. No Secy/ EM-311-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Mainpal Singh S/o Sh. Narayan Singh, Vill. Bhurjat, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
295	U.O. No Secy/ EM-312-dt. 05.09.2019	Deputy Commissioner Mahendergarh "For to assist Rajender S/o Sh. Chhotu Ram, Vill. Satnali, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
296	U.O. No Secy/ EM-312-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Bimla W/o Sh. Om Prakash, Vill. Bairawas, Distt. Gabendera force pair of house perpob	35000	SDO(C) Mahendergarh
297	U.O. No Secy/ EM-313-dt. 05.09.2019	Deputy Commissioner Ma Prakash Chand Sto Ganga Ram, Vill. Distt. Mahendergarh for medical treatment being poor.	35000	SDO(C) Mahendergarh
298	U.O. No Secy/ EM-314-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Manjeet Singh S/o Sh. Deshu Singh, Vill. Khudana, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
299	U.O. No Secy/ EM-315-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Manjeet S/o Sh. Kuldeep, Vill. Akoda, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
300	U.O. No Secy/ EM-317-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Sunen Lata W/o Late Sh. Ram Singh, Vill. Nimbhera, Distt. Mahendergarh for medical treatment being widow & poor"	35000	SDO(C) Mahendergarh
301	U.O. No Secy/ EM-318-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Rajbir S/o Sh. Indraj, Vill. Barda, Distt. Mahendergarh due to death of buffalo by snake biting being poor"	35000	SDO(C) Mahendergarh
302	U.O. No Secy/ EM-319-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Prem Bahadur S/o Sh. Karan Bahadur, Narnaul for medical treatment being poor"	35000	SDO(C) Mahendergarh
303	U.O. No Secy/ EM-320-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Suman W/o Sh. Rajesh, Vill. Nangal Mala, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
304	U.O. No Secy/ EM-321-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Surender S/o Sh. Prabhu Ram, Vill. Dalanwas, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
305	U.O. No Secy/ EM-322-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Rohtash S/o Sh. Maru Ram, Vill. Dalanwas, Distt. Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
306	U.O. No Secy/ EM-324-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Ajit S/o Sh. Deshraj. Vill. Mudayan, Distt. Mahendergarh for repair of house being poor being poor"	35000	SDO(C) Mahendergarh
307	U.O. No Secy/ EM-325-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Suman W/o Sh. Pradeep, Vill. Madhogarh, Distt. Mahendergarh for repair of house being widow & poor"	35000	SDO(C) Mahendergarh
308	U.O. No Secy/ EM-326-dt. 05.09.2019	Deputy Commissioner Mahendergarh. "For to assist Kamlesh Devi W/o Sh. Malu Ram, Vill. Satnali, Distt. Mahendergarh for repair of house being poor"	35000	SDO(C) Mahendergarh
309	U.O. No Secy/ EM-327-dt. 05.09.2019	Shree Uwa Club Sohari, Vill. Sohari, Distt. Mahendergarh (Regd. No. 00081) "For the construction of rooms and promotion of sports and cultural activities"	500000	SDO(C) Mahendergarh
310	U.O. No Secy/ EM-328-dt. 05.09.2019	Mahendergarh. "For the construction of common rooms in the premises of Baba Bhaiya Mandir, Vill. Rajawas, Distt. Mahendergarh to be used general public and promotion of cultural activities"	500000	SDO(C) Mahendergarh
311	U.O. No Secy/ EM-329-dt. 05.09.2019	Rampuriya Jan Sewa Samiti VPO Madhogarh, 5, Tehsil Satnali, Distt. Mahendergarh (Regd. No. 005831) "For the construction of common room to be used by general public"	500000	SDO(C) Mahendergarh
312	U.O. No Secy/ EM-330-dt. 05.09.2019	Gram Panchayat VIII. Chitlang, Distt. Mahendergarh. "For construction of Boundary wall and common rooms in the premises of Baba Roop Dass Mandir, Vill. Chitlang, Distt. Mahendergarh to CHOA YaplicF HARYANA	400000	SDO(C) Mahendergarh
313	U.O. No Secy/ EM-337-dt. 05.09.2019	Deputy Commissioner Mahendergah "For to assist Smt. Usha Sharma W/o Sh. Anil Sharma, R/o Mahendergarh for medical treatment being poor"	25000	SDO(C) Mahendergarh
314	U.O. No Secy/ EM-338-dt. 05.09.2019	Shree Anand Gaushala, Vill. Chitlang, Distt. Mahendergarh (Regd. No.>NNL/18) "For purchase of fodder"	300000	SDO(C) Mahendergarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
315	U.O. No Secy/ EM-343-dt. 05.09.2019	Deputy Commissioner Mahendergarh "For to assist Smt. Jagwanti W/o Sh. Hari Kishan, R/o Mahendergarh for medical treatment being poor"	35000	SDO(C) Mahendergarh
316	U.O. No Secy/ EM-341-dt. 05.09.2019	Jogi Nath Samaj Uthan Sangthan, Distt. Mahendergarh (Regd. No.>NNL/00J25) "For construction of Bhawan to be used by general public"	400000	SDO(C) Narnaul
317	U.O. No Secy/ EM-280-dt. 05.09.2019	Deputy Commissioner Panchkula "For to assist Vinod Kumar S/o Sh. Chotte Lal, Kothi No. 32, Sector-3, Chandigarh for medical treatment being poor"	50000	SDO(C) Panchkula
318	U.O. No Secy/ EM-281-dt. 05.09.2019	Pranav Entertainers, #2193/10, PWT, Manimajra, Chandigarh (Regd. No. 121). "For the promotion of cultural activities and purchase of furniture and uniforms for artists"	500000	SDO(C) Panchkula
319	U.O. No Secy/ EM-282-dt. 05.09.2019	Dhanpati Devi Charitable Society, Sector-2, Panchkula (Regd. No. 02338). "For the promotion of cultural activities and organizing free health checkup camps"	500000	SDO(C) Panchkula
320	U.O. No Secy/ EM-283-dt. 05.09.2019	Vishva Shiksha Niketan High School, Virat Nagar, 5,0 Pinjore, Panchkula (Regd. No. 3561/PKL/12th / BOSE/2018) "For the construction of rooms to promote girls education."	500000	SDO(C) Panchkula
321	U.O. No Secy/ EM-286-dt. 05.09.2019	Deputy Commissioner Panchkula. "For to assist 50 Nidhi D/o Sh. Jai Bhagwan, R/o #2630, Ground Floor, Sector-28, Industrial Area, Chandigarh for her marriage expenses being poor"	50000	SDO(C) Panchkula
322	U.O. No Secy/ EM-287-dt. 05.09.2019	Deputy Commissioner Panchkula "For to assist Smt. Rani Devi W/o Sh. Ram Lal Sharma, #1332. Sector-11, Panchkula for medical treatment being poor."	50000	SDO(C) Panchkula
323	U.O. No Secy/ EM-288-dt. 05.09.2019	Deputy Commissioner Panchkula. "For to assist Babli Devi W/o Sh. Arvind Kumar, R/o #4669, Sector-38 West, Chandigarh for medical treatment being poor."	35000	SDO(C) Panchkula
324	U.O. No Secy/ EM-289-dt. 05.09.2019	Deputy Commissioner Panchkula. "For to assist Arun Kumar R/o Sh. Hari Kishan, VPO Ramgarh, Distt. Panchkula for repair of house being poor".	100000	SDO(C) Panchkula
325	U.O. No Secy/ EM-332-dt. 05.09.2019	Deputy Commissioner Panchkula. "For to assist Pinki Rani W/o Sh. Ganga Parkash, R/o Vill. Ramgarh, Distt. Panchkula for repair of house being poor".	200000	SDO(C) Panchkula
326	U.O. No Secy/ EM-333-dt. 05.09.2019	Deputy Commissioner Panchkula. "For to assist Diksha Sharma W/o Sandeep Kumar Sharma, #119, Sector-30, Moginand, Panchkula for repair of house being poor".	200000	SDO(C) Panchkula
327	U.O. No Secy/ EM-334-dt. 05.09.2019	Deputy Commissioner Panchkula. "For to assist Rajesh Kumar S/o Sh. Prem Chand, VPO Ramgarh, Distt. Panchkula for repair of house being poor"	200000	SDO(C) Panchkula
328	U.O. No Secy/ EM-336-dt. 05.09.2019	Deputy Commissioner Panchkula. "For to assist Vijay Singh Sen S/o Sh. Deep Raj Sen, R/o #1436/7, Sector-29-B, Chandigarh for his higher education being poor"	100000	SDO(C) Panchkula
329	U.O. No Secy/ EM-339-dt. 05.09.2019	Deputy Commissioner Panchkula. "For to assist Mahipal S/o Sh. Sher Singh, R/o #2450, Sector-25, Chandigarh for repair of house being poor"	25000	SDO(C) Panchkula

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Allocation of Discretionary Grants sanctioned by Sh. Krishan Lal Panwar, Transport Minister Haryana, Chandigarh for the financial year 2019-20.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.TM/DQ/1468 dt.04.07.2019	Gokuldharm Gaushala, Village Rairkalan Distt. DQ 1468 Panipat (Regd No 606) "For construction of shed and purchase of fodder for Gau"	500000	SDO(C) Panipat
2	U.O.No.TM/DQ/1472 dt.04.07.2019	Dera Baba Lathe Wala Gaushalla. Naultha DQ 1472 Distt. Panipat (Regd. No. 0286 HR-154:4). "For construction of shed and purchase of fodder for Gau	500000	SDO(C) Panipat
3	U.O.No.TM/DQ/1476 dt.04.07.2019	Shri Govind Gaushala, Sanjauli Distt. Panipat DQ 1476 (Regd. No. 1099) "For construction of shed and purchase of fodder for Gau."	500000	SDO(C) Panipat
4	U.O.No.TM/DQ/1480 dt.04.07.2019	Lord Shiva Gaushala Samiti, (Regd.) Village-Shahpur. Distt. Panipat (Regd No. 00138) "For construction of sheds and purchase of fodder".	500000	SDO(C) Panipat
5	U.O.No.TM/DQ/1484 dt.04.07.2019	Shree Jagat Guru Brahmanad Gaushala, Samiti DQ/1484 Village Kurana Distt. Panipat (Regd. No. 0179) "For construction of shed and purchase of fodders for Gau	1100000	do
6	U.O.No.TM/DQ/1488 dt.04.07.2019	Shree Jagat Guru Brahmanad Gaushala. VillageDharamgarh Distt. Panipat (Regd. No. 1R-00-2016-00711) "For repair of sheds and purchase of fodders for Gau."	600000	do
7	U.O.No.TM/DQ/1492 dt.04.07.2019	Gram Panchayat Adhiyana Block Madlauda DQ 1492 Distt Panipat "For construction of Ambedkar Bhawan for the use of general public."	1000000	BDPO Madlauda
8	U.O. No. TM/DQ/1496 dt. 04.07.2019	Gram Panchayat Pathri Block Israna Distt DO 1496 Panipat for construction of Anganwari (SC) building."	800000	BDPO Israna
9	U.O. No. TM/DQ/1500 dt. 04.07.2019	Gram Panchayat Chamrara Block Israna Distt DO 1500 Panipar For construction of Angan wari building."	250000	do
10	U.O. No. TM/DQ/1504 dt. 04.07.2019	Shri Radha Krishan Kirpa Gaushala Ashram Samiti Bandh Distt Panipat (Regd No HR007/2018/01422) "For construction of Shed and purchase of fodder for Cau."	500000	SDO © Panipat
11	U.O. No. TM/DQ/1508 dt. 04.07.2019	Shiv Gaushala samitt Madlauda. Assandh road near Railway Crossing. Madlauda(Panipat) 01.07.2019 (Regd No 517/1993-94). Distt. Panipat. "For purchase of fodder and repair of sheds."	1100000	do
12	U.O. No. TM/DQ/1512 dt. 04.07.2019	Gram Panchayat Karad Block Israna Distt. Panipat "For construction of street near Dera Shiv Mandir."	500000	BDPO Israna
13	U.O. No. TM/DQ/1516 dt. 04.07.2019	Bal Gopal Krishan Gaushalla Sewa Samiti Mandi Distt: Panial (Regd. No 01323) "for 04.07.2019 construction of shed and purchase of fodder for Gau"	500000	SDO © Panipat
14	U.O. No. TM/DQ/1520 dt. 04.07.2019	Naga Baba Bhavan Sewa Samiti, VPO Kalkha Tehsil Madlauda (Panipat) (Regd No HR0072/2018/01339), Distt Panipat. "For construction of Naga Baba Dharamshala for the use of general public"	1200000	do
15	U.O. No. TM/DQ/1524 dt. 04.07.2019	Gram Panchayai Nara Block Madlauda Distt. Panipat "For laying of pipe line from Gauri Pana Talab to Mugal Majri Drain"	1500000	BDPO Madlauda

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
16	U.O. No. TM/DQ/1528 dt. 04.07.2019	Gram Panchayat Nohra, Block Madlauda Distt. Panipat "For construction of Stadium for the se of youth of village."	1000000	do
17	U.O. No. TM/DQ/1532 dt. 04.07.2019	Gram Panchayat Buana Lakhu Block Israna Din Panipat "For construction of street from Ho Sh. Rajender So Sh. Sobha to Jala Jhak Phirni	350000	BDPO Israna
18	U.O. No. TM/DQ/1536 dt. 04.07.2019	Gram Panchayat Ahar Block Israna Disn Panipat "For construction of Basket Ball ground	100000	BDPO Israna
19	U.O. No. TM/DQ/1540 dt. 04.07.2019	Saraswati Vidya Mandir Sr Sec School Village Kalkha Distt Panipat School code 14341(Recognised by Govt of Haryana). "For construction of rooms for library."	500000	SDO(C) Panipat
20	U.O. No. TM/DQ/1544 dt. 04.07.2019	SDR Memorial Education Society, Village Bandh Dist. Panipat (Regd. No. 062/2004-05) For construction of meeting hall in DPS, Sr. Sec. School Bandh (Panipat)	500000	SDO(C) Panipat
21	U.O. No. TM/DQ/1548 dt. 04.07.2019	Rotary Club Panipat Midtown. Panipat (Club) No 25125 RL Distt 3080), Distt Panipat For renovation of Badminton Hall Club Flooring purchase of equipments of Physiotherapy for Hindicapped and senior citizen	1100000	do
22	U.O. No. TM/DQ/1552 dt. 04.07.2019	Dr. Bhimrao Ambedkar Yuva Samiti Naultha DQ 1552 (Panipat) (Regd No. 01018) Dist. Panipat For completion of rooms for library for the use of general public	500000	do
23	U.O. No. TM/DQ/1556 dt. 04.07.2019	Bhalla Ram Education Trust, Kawi road Madlauda Distt Panipat (Regd. No 676/2014) For completion of rooms purchase of furniture for the students of Saraswati Sports School Madlauda	700000	do
24	U.O. No. TM/DQ/1560 dt. 04.07.2019	Krishan Kundu International Sports Academy Village & Post office. Shahpur, Panipat (Regd No. HR 007/2018 01388). Distt. Panipat "For construction of Hall for wrestling and Kabaddi for use of sports persons."	1500000	do
25	U.O. No. TM/DQ/1564 dt. 04.07.2019	Shri Surat Singh Memorial Akhada Sewa Samiti, New Virat Nagar, Panipat (Regd. No. 00827), Distt. Panipat "For construction of shed on wrestling Akhada."	250000	SDO © Panipat
26	U.O. No. TM/DQ/1568 dt. 04.07.2019	Deputy Commissioner. Panipat For construction of Divya Special School for the Deaf and Dumb children	500000	do
27	U.O. No. TM/DQ/1571 dt. 04.07.2019	Faila Ujkyara Foundation (Regd) Village Q1571 Lakhu. Tehsil Israna Distt Panipat (Regd No. HR 007 2016/00684). "For 2019 construction of wrestling hall for training of sports persons of village."	250000	SDO © Panipat
28	U.O. No. TM/DQ/1575 dt. 04.07.2019	Sanskar Foundation Village Chhajpur Near HSEB Sub Station, Distt Panipat GRN 30412510 (Certificate No 0002017126) "For action of stage and purchase of water cooler fee the students of Samska Velly School run by Sanskar Foundation."	200000	SDO © Samalkha
29	U.O. No. TM/DQ/1579 dt. 04.07.2019	Panipat Sawan Jet Sabha, Shri Hindu Satsang Mandir Ward No. 1 Panipat (Regd No: 33) Di Panipat for operation of sewing machine training centre Computer training centre among the poor families"	250000	SDO © Panipat

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
30	U.O. No. TM/DQ/1622 dt. 04.07.2019	Sri Ram Education Society Vilage Shodapur Dist: Panipat Regd. No HR007 2017 00889. Fot completion of rooms and purchase of sports items and Books for the students of Amar Jyot High School Shodapur run by Shri Ram Education society."	500000	do
31	U.O. No. TM/DQ/1626 dt. 04.07.2019	tirkhu Tirth Sudhar Samiti Village Seenk athri Dist Panipat Regd. No. HRPNP 201400062 "For construction of Yatri Niwas for the use of general Public.	1000000	do
32	U.O. No. TM/DQ/1630 dt. 04.07.2019	Vandya Educational & Charitable trust, # 6. Sajjan Singh Bagh, Model Town Enclave, Panipat, Regd. No 6227 "For purchase of furniture Books & Computers for setting up Library in Little Millennium School, 581-1 Model Town, Panipat."	500000	do
33	U.O. No. TM/DQ/1634 dt. 04.07.2019	Guru Brahmanand Women College, Village Kurana Distt. Panipat (Affiliated Kurukshetra University, kurukshetra) "For completion of rooms in college.	600000	do
34	U.O. No. TM/DQ/1638 dt. 04.07.2019	Shri Ram Dushera Committee, Barsat Road. Panipat Regd NO 86 "For development of different cultural activities"	250000	do
35	U.O. No. TM/DQ/1716 dt. 04.07.2019	Jaharveer Goga Peer Sewa Samiti, Village Chhichrana The Israna Distt. Panipat Regd. No. HR-PNP-2015-00254). "For construction/ completion of community Hall for the use of general public"	300000	do
36	U.O. No. TM/DQ/1646 dt. 04.07.2019	Maa Bhagwti Siksha Samiti, Shahzadpur Distt Ambala Regd. No. 125/2008-09 "For purchase of furniture Computers, books for library and equipments of Science Lab."	500000	SDO Naraingarh
37	U.O. No. TM/DQ/1642 dt. 04.07.2019	Mera Aasman Welfare and Charitable Trusi. Ambala City (Ambala) Distt. Ambala Regd. No. 3993(2015-16). For different activities for development of backward children ic. purchase of Bags, clothes, books and other stationary sports items.	500000	SDO(C) Ambala City
38	U.O. No. TM/DQ/1658 dt. 04.07.2019	Smt Ganeshi Bai Gau Sewa Charitable Trust (Regd) Village Saniana. Teh Tohana Distt Fatehabad (Hr) Regd. No: 4833 dt. 26.03.2018. "For infrastructural up-gradations construction of the Cow Shed".	500000	SDO Tohana
39	U.O. No. TM/DQ/1583 dt. 04.07.2019	Gau Sew Samiti, Yog Marg Between Two Rivers. Tohana Distt Fatehabad (Regd. No. 136/2010- 11) For infrastructural up-gradations construction of the Cow Shed."	500000	do
40	U.O. No. TM/DQ/1662 dt. 04.07.2019	Dr BR Ambedkar Charitable Society, ambedkar Puram. Behind Gaba Hospital Yamuna Nagar Regd. No 80 For completion of Ambedkar Bhawan for the use of general public"	500000	SDO © Yamunanagar
41	U.O. No. TM/DQ/1666 dt. 04.07.2019	S.VV.M. Shiksha Samiti, Alahar (Yamuna Nagar), Rege No. 2982, Distt. Yamuna Nagar "For completion of rooms and purchase of books furniture for Library for children of Swami Vivekanand Sr. Sec. School, Alahar (Yamuna Nagar)	500000	SDO © Radaur

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
42	U.O. No. TM/DQ/1674 dt. 04.07.2019	Bharat Vikas Parishad Ganaur Shakha Charitable Trust. Ganaur (Sonepat) Regd No. 4767 "For operation of sewing machine training centre organizing of free eyes camp Health camp Ambulance services among the poor families and renovation of school building adopted by Bharat Vikas Parishad, Ganaur	500000	SDO © Sonipat
43	U.O. No. TM/DQ/1678 dt. 04.07.2019	Gram Panchayat Kheri Sheru Block Kaithal Distt. Kaithal "For completion of SC chaupal.	250000	BDPo kaithal
44	U.O. No. TM/DQ/1654 dt. 04.07.2019	Saraswati Shiksha Samiti, Bhuna Distt. Kaithal (Regd No.2092-18). "For purchase of furniture/computers and completion of rooms for library for children of Saraswati Public School. Bhuna (Kaithal)"	500000	sdo guhla
45	U.O. No. TM/DQ/1682 dt. 04.07.2019	Gram Panchayat Santokh Majra, Block Rajaund DQ 1682d Distt Kaithal "For completion of Balmiki 64 67 2019 Chaupal.'	250000	bdpo Rajaund
46	U.O. No. TM/DQ/1686 dt. 04.07.2019	Dr. B.R Ambedkar Social Development Organization, Safidon Distt. Jind. Regd, No. 931). "For completion of Ambedkar Bhawan and Library for the use of General public."	500000	SDO Safidon
47	U.O. No. TM/DQ/1720 dt. 09.07.2019	Sant Kabir Mahasabha Jind # 1030/28. Gurudwara Colony, Rohtak road, Jind (Regd. No. 01694) Distt. Jind. "For construction/completion of Sant Kabir Hostel Bhawan for the use poor students."	1100000	SDO Jind
48	U.O. No. TM/DQ/1614 dt. 04.07.2019	Sewa Karam Welfare Society. H. No. 214, Rajiv Puram. Karnal (Regd. No. 2018-01-000440). 04.07.2019 Distt. Karnal. "For different activities for development of backward people i.e. purchase of Sewing Machine, clothes, books and sports items for poor women and children."	500000	SDO karnal
49	U.O. No. TM/DQ/1670 dt. 04.07.2019	Utrakhand Sabha Zila Karnal (Hr.) # 274 Sector- 6. Karnal (Regd. No. 01461) Distt. Karnal. "For development of different cultural activities of Utrakhand and other social activities ie.. organizing the seminars on Beti Bacho Beti Padao and Blood donation camps etc.)	500000	SDO karnal
50	U.O. No. TM/DQ/1690 dt. 04.07.2019	Abedkar Samaj Kalyan Sabha (Regd.) Plot No.5, Sector-16, Karnal Regd. No. 1867. "For the completion of Ambedkar Bhawan for the use of general public use."	500000	SDO karnal
51	U.O. No. TM/DQ/1691 dt. 04.07.2019	Gram Panchayat Bal Rangdan Block Distt. Karnal. "For completion of Sanshi Samaj 04.07.2019 Chaupal."	350000	BDPO Munak
52	U.O. No. TM/DQ/1603 dt. 04.07.2019	Remal Dass jugmander Dass Educational and Charitable Trust, 228, 2nd Floor Service Industrial Centre. Jankpuri. New Delhi Regd. No. 3352. "For the construction of Shed of Assembly area of Pravass International School. Ganaur	200000	under Secy. CM Cell-II Haryana Chandigarh.
53	U.O. No. TM/DQ/1650 dt. 04.07.2019	Rai's Educational Society, HIG-143 Sector-71. SAS Nagar (Mohali) Punjab (Regd No 828/2002). For repair renovation of Flooring of 07.2019 St Thomas Convent school building run by Rat's Educational Society. village Sunderpur, Kurukshetra	500000	Under Secy. CM Cell Haryana Chandigarh

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
54	U.O. No. TM/DQ/1724 dt. 04.07.2019	Saheed Madan Lal Dhingra Samiti, Sapra Colony, Q/1724dt Thanesar (Kurukshetra) (Regd. No 01576/2018). 07 2019 Distt. Kurukshetra "For completion of hall for the use of general public in Punjabi Dharamshala Kurukshetra	1100000	sdo thanesar
55	U.O. No. TM/DQ/1618 dt. 04.07.2019	Superintendent. District Jail. Kurukshetra. "For purchase of E-Rickshaws for the welfare of Jail administration."	250000	sdo thanesar kurukshetra
56	U.O. No. TM/DQ/1607 dt. 04.07.2019	Shree Krishan Parnami Gaushala Shyamsukh. 1607dt VPO Shyamsukh Distt. Hisar HR/012/2013/ 7.2019 00192. For construction of shed and purchase of lodder."	200000	sdo hisar
57	U.O. No. TM/DQ/1611 dt. 04.07.2019	Deputy Commissioner. Hisar For the construction of street from Prem Traders to H/O Sh. Rattan Master(Near BJP office/Kisan Rest House)"	1100000	sdo narnaund
58	U.O. No. TM/DQ/1587 dt. 04.07.2019	AR Melodies Association (Regd) #630 1587dt Sector-20A, Chandigarh (Regd. No. 2019 39053/2014 ROC Chandigarh. "For development of different types of cultural activities and purchase of Musical instruments"	200000	sdo panchkula
59	U.O. No. TM/DQ/1599 dt. 04.07.2019	Indian Red Cross Society. Distt. Branch Rohtak Red Cross Bhawan-II. Civil Road. 2019 Rohtak. Distt. Rohtak. "To support welfare activities for the students of Arpan Institute for Mentally Handicapped Children, Rohtak "	51000	sdo rohtak
60	U.O. No. TM/DQ/1595 dt. 04.07.2019	Sambharye Foundation, # 186. Bali Nagar. 1595 Palwal (Haryana) CIN of company 2019 U749001R 2015NPL054401(Certificate of Incorporation) Issued by Govt. of India. Distt. Palwal "For development of different types of social and cultural activities for the betterment of general public."	200000	sdo palwal
61	U.O. No. TM/DQ/1769 dt. 16.07.2019	Shree Krishan Kirpa Gaushala Trust (Regd.) Kurukshetra Near Geeta Gyan Sansthan, Brahmsrover, Kurukshetra (Hr) (Regd. No. 07.2019 HR/KKR/10679/15), Distt. Kurukshetra. "For construction of shed and purchase of fodder."	1100000	SDO Thanesar (KKR)
62	U.O. No. TM/DQ/1962 dt. 16.08.2019	Vishavkarma Panchal Sabha, Hari Singh Coony, Noorwala, Panipat Regd. No. HR/007/ 2016/854). "Construction of rooms in Vishavkarma Community Centre for the use of general public."	200000	SDO Panipat
63	U.O. No. TM/DQ/1966 dt. 16.08.2019	Shri Shwetamber Jain Education Society, Ansal Sushant City, Panipat Regd. No. HR007-2016- 00730). "Construction/completion of rooms of school run by Shri Shwetamber Jain Education Society."	500000	SDO Panipat
64	U.O. No. TM/DQ/1978 dt. 16.08.2019	Vimukt Ghumantu Jan jati Kalyan Sangh, Sanauli road, Gali No. 6, Baljeet Nagar, Panipat. (Regd. No. 5988) "Different activities for development of vimunt Ghumantu Jan Jati people i.e. Education Centre, Sewing Machine training centre and organize the DNT seminars."	500000	SDO Panipat
65	U.O. No. TM/DQ/2118 dt. 16.08.2019	Gram Panchayat Mandi Block Israna Distt. Panipat. "For Completion of stadium for the youth of village."	500000	BDPO Israna

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
66	U.O. No. TM/DQ/2114 dt. 16.08.2019	Gram Panchayat Kurana, Block Israna Distt. Panipat. "For Construction of Phirni and Nala of Library wali gali."	1000000	BDPO Israna
67	U.O. No. TM/DQ/2110 dt. 16.08.2019	Gram Panchayat Bijawa Block Israna Distt. Panipat "For Construction of boundary wall of stadium."	500000	BDPO Israna
68	U.O. No. TM/DQ/2106 dt. 16.08.2019	Gram Panchayat Bandh Block Israna Distt Panipat "For Construction of street from main road to School (Bijawa wali gali)"	600000	BDPO Israna
69	U.O. No. TM/DQ/2102 dt. 16.08.2019	Gram Panchayat Balana Block Israna Distt. Panipat "For Construction/completion of Backward Chaupal for general public"	500000	BDPO Israna
70	U.O. No. TM/DQ/2098 dt. 16.08.2019	Gram Panchayat Ahar Block Israna Distt. Panipat. "For Construction of Community Centre in Simban Pana Near Shitla Mata Mandir for general public."	600000	BDPO Israna
71	U.O. No. TM/DQ/2006 dt. 16.08.2019	Gram Panchayat Buwana Lakhu Block Israna Distt. Panipat "For Completion of Flooring in Jala Jhak Pana Chaupal."	250000	do
72	U.O. No. TM/DQ/2010 dt. 16.08.2019	Gram Panchayat Ahar Block Israna Distt. Panipal "For onstruction/ Completion of chaupal in Sunain Pana for the use of general public"	700000	do
73	U.O. No. TM/DQ/2146 dt. 16.08.2019	Maa Gauri Samaj Sewa Samiti Panipat, Hanuman Colony, Ward No. 7, Panipat (Regd No. HR/007/2019/01606) "For Different activities for development of backward people ie operation of sewing machine training centre/ Computer centre, organize the seminars on Nasha Mukti/ Beti Bacho Beti Padao"	500000	sdo panipat
74	U.O. No. TM/DQ/1986 dt. 16.08.2019	Gram Panchayat Wazirpur Titana Block Samalkha Distt. Panipat "For Completion of Brahman Chaupal for the use general public."	1000000	bdpo samalkha
75	U.O. No. TM/DQ/1990 dt. 16.08.2019	Gram Panchayat Sithana Block Madlauda Distt Panipat. "For Construction of street from main road to H/o Sh. Satish S/o Sh. Sahib Singh."	50000	BDPO Madlauda
76	U.O. No. TM/DQ/1994 dt. 16.08.2019	Gram Panchayat Bohli Block Madlauda Distt. Panipat (1) For Construction /Completion of Ambedkar Bhawan(Rs. 10.00 lac). (2)For Installation of Soler System (10KW) in Sohan Lal Bajigar Basti near Refinery(Rs. 8.00 lac).	1800000	BDPO Madlauda
77	U.O. No. TM/DQ/1998 dt. 16.08.2019	Gram Panchayat Shera Block Madlauda Distt. Panipat. "For Construction of street from Bal Jattan road to Diary of Sh. Dalel Singh."	150000	BDPO Madlauda
78	U.O. No. TM/DQ/2002 dt. 16.08.2019	Gram Panchayat Urlana Kalan Block Madlauda Distt. Panipat. "Construction/completion of Community Centre for the use of general public	700000	BDPO Madlauda
79	U.O. No. TM/DQ/2014 dt. 16.08.2019	Gram Panchayat Bhandari Block Madlauda Distt. Panipat, "For Construction of retaining wall and Gau Ghat of Pond near Gram Sachivalva	700000	BDPO Madlauda
80	U.O. No. TM/DQ/2018 dt. 16.08.2019	Gram Panchayat Dumiyana Block Madlauda Distt. Panipat. "For Completion of Harijan Chaupal	800000	BDPO Madlauda
81	U.O. No. TM/DQ/2022 dt. 16.08.2019	Gram Panchayat Nara Block Madlauda Distt. Panipat. "For Construction/ Completion of Harijan Chaupal."	700000	BDPO Madlauda

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
82	U.O. No. TM/DQ/2026 dt. 16.08.2019	Gram Panchayat Rair Kalan Block Madlauda Distt. Panipat "For Construction/completion of Bajigar Chaupal for general public."	500000	BDPO Madlauda
83	U.O. No. TM/DQ/2030 dt. 16.08.2019	Gram Panchayat Kawi Block Madlauda Distt. Panipat. "Construction of street from village Kawi to Joshi road near Vayamshalla via Saini Pana."	500000	BDPO Madlauda
84	U.O. No. TM/DQ/2030 dt. 16.08.2019	Gram Panchayat Dharamgarh Block Madlauda Distt Panipat "(1) For Construction of / completion of Dera Bajigar Chaupal(Rs. 5.00 lac).(2)For Construction of Community entre in Saini Mohalla(Rs.8.00 lac)."	1300000	BDPO Madlauda
85	U.O. No. TM/DQ/2038 dt. 16.08.2019	Gram Panchayat Urlana Kalan Block Madlauda Distt. Panipat "For Construction of street from Kashyap Kunwa (Well) to H/o Sh. Ramesh kashyap."	500000	do
86	U.O. No. TM/DQ/2042 dt. 16.08.2019	Gram Panchayat Adhiyana Blcok Madlauda Distt. "For Construction /completion of Badi Chaupal for the use of general public."	700000	do
87	U.O. No. TM/DQ/2046 dt. 16.08.2019	Gram Panchayat Atawla Block Madlauda Distt. Panipat "For Construction/ completion of Brahman Chaupal for genral public"	500000	do
88	U.O. No. TM/DQ/2050 dt. 16.08.2019	Gram Panchayat Bhadar Block Madlauda Distt Panipat. "For Construction of Phirni alogwith Nala from H/o Sh. Satbir S/o Sh. Prem to H/o Sh. Dhana Kumhar	700000	do
89	U.O. No. TM/DQ/2054 dt. 16.08.2019	Gram Panchayat Bhalsi Block Madlauda Distt. Panipat "For Construction of retaining wall of Megha wala Talab (Pond)."	500000	do
90	U.O. No. TM/DQ/2058 dt. 16.08.2019	Gram Panchayat Kawi Block Madlauda Distt Panipat. "(1) For Construction of street from Kawi Khera PWD road to H/o Sh. Hoshiar Singh Beniwal (Rs 5.00 lac). (2)For Const. of street from H/o Sh. Mahender Dhanda to H/o Sh. Randhir Jogi and Dayal Sharma(Rs.5.00 lac)."	1000000	do
91	U.O. No. TM/DQ/2062 dt. 16.08.2019	Gram Panchayat Khandra Block Madlauda Distt. Panipat. "For Construction/completion of Kashyap Chaupal for the use of general public."	700000	do
92	U.O. No. TM/DQ/2066 dt. 16.08.2019	Gram Panchayat Lohari Block madlauda Distt. Panipat. "For Construction/completion of Saini Chaupal for general public."	500000	do
93	U.O. No. TM/DQ/2070 dt. 16.08.2019	Gram Panchayat Madlauda Block Madlauda Distt. Panipat, "(1)For Const. /completion of Kashyap chaupal(Rs.5.00 lac). (2) For Const. of RCC retaining wall of Lalu wala Talab(Rs.5.00 lac) (3)For Renovation of SC chaupal near Subak Park(Rs.4.00 lac)"	1400000	BDPO Madlauda
94	U.O. No. TM/DQ/2074 dt. 16.08.2019	Gram Panchayat Mohinderpur Thirana Block Madlauda Distt. Panipat "For Construction/ completion of Ror Samaj Chaupal for general public."	400000	BDPO Madlauda
95	U.O. No. TM/DQ/2078 dt. 16.08.2019	Gram Panchayat Shodapur Block Madlauda Distt. Panipat "For Construction of street from main Assandh road to Sh. Pale Kashyap wali gali".	800000	BDPO Madlauda
96	U.O. No. TM/DQ/2082 dt. 16.08.2019	Gram Panchayat Sutana Block Madlauda Distt.Panipat. "Completion of Community Centre for the use of general public."	400000	BDPO Madlauda

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
97	U.O. No. TM/DQ/2086 dt. 16.08.2019	Gram Panchayat Urlana Khurd Block Madlauda Distt. Panipat. "Construction/ completion of Shikh Chaupal for the use of general public."	1000000	BDPO Madlauda
98	U.O. No. TM/DQ/2090 dt. 16.08.2019	Gram Panchayat Waiser Block Madlauda Distt. Panipat. For Construction/ completion of Community centre in Begampur Bapnod for general public."	500000	BDPO Madlauda
99	U.O. No. TM/DQ/2094 dt. 16.08.2019	Gram Panchayat Nara Block Madlauda Distt. Panipat "Construction/ completion of Chaupal in Bikhain Pana for general public	500000	BDPO Madlauda
100	U.O. No. TM/DQ/2150 dt. 16.08.2019	Pranav Entertainers (Regd) Manimajra (UT) Chandigarh (Regd. No. 121). "For Development of different cultural activities and purchase of Musical instruments."	300000	sdo panchkula
101	U.O. No. TM/DQ/2138 dt. 16.08.2019	Virender Mohan Geeta Vidhya Mandir, (Partap Nagar) Khizrabad, Distt. Yamuna Nagar (Affiliation No A-02-06/27) "For the construction/completion of Hall and rooms of Virender Mohan Geeta Vidhya Mandir, Partap Nagar, Khizrabad"	1100000	bdpo khizrabad
102	U.O. No. TM/DQ/1970 dt. 16.08.2019	Gram Panchayat Saungal Block Rajaund Distt. Kaithal. "For Construction/ completion of Zhimer Chaupal in village Saungal."	100000	bdpo Rajaund
103	U.O. No. TM/DQ/1974 dt. 16.08.2019	Parbandhak Committee Kamboj Dharamshala, Kurukshetra Plot No. 8, Near Sanhit Sarover, Kurukshetra (Regd. No HR-04-2017/01343) "For Construction/ completion of Kamboj Dharamshalla Kurukshetra for the use of general public.	500000	sdo kurukshetra
104	U.O. No. TM/DQ/1982 dt. 16.08.2019	Rotary Club Ambala City, #Rotary Bhawan, Model Town, Ambala City RI District 3080 Club No: 15309 For Purchase of stationery items for education of poor, needy, economically weaker section children of the society"	250000	sdo ambala city
105	U.O. No. TM/DQ/2134 dt. 16.08.2019	Sir Chhotu Ram Memorial Society (Regd.), Chhotu Ram Park, Rohtak (Regd. No. 00338/2013) "For Construction/ completion of rooms for Library for the use of general public."	1100000	sdo rohtak
106	U.O. No. TM/DQ/2122 dt. 16.08.2019	Vilaxna Ek Sarthak Pahal Samiti, village Ajayab Tehsil Maham Distt. Rohtak (Regd. No. 02314) "For Operation of sewing machine training centre for poor women and distribution of clothes among the poor family."	250000	sdo maham
107	U.O. No. TM/DQ/2130 dt. 16.08.2019	Gram Panchayat Dhani Tundanapur Block Hansi Distt. Hisar. "For Construction / completion of community centre in village Dhani Tundanapur for the use of general public.	500000	bdpo hansi
108	U.O. No. TM/DQ/2161 dt. 16.08.2019	Gomti Devi Vidya Mandir Shiksha Samiti, Satrod Kalan, Hisar. (Regd. No.HR/12/2016/01809). "For Construction/ completion of rooms and purchase of Books for library."	500000	sdo hisar
109	U.O. No. TM/DQ/2142 dt. 16.08.2019	Guru Ravidass Dharmarth Samiti, (Regd.) Pandu Pindara Distt. Jind (Hr.) Regd. No. 01298. "For Completion of Shri Guru Ravidass Dharamshala for the use of general public."	200000	SDO Jind

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
110	U.O. No. TM/DQ/2126 dt. 16.08.2019	Saraswati Kala Munch (Regd.) Julana, Ward No. 8, Manu Market, Julana Distt. Jind. Regd. No. 00292 For Development of different cultural activities of Haryana Lok Kala Sanskriti	541000	do
111	U.O. No. TM/DQ/2185 dt. 22.08.2019	Gram Panchayat Lohari Block Madlauda Distt. /DQ/2019/2185 Panipat "For Construction / completion of hall di 22.08.2019 in Brahmanand Ashram for the use of general Public."	500000	BDPO Madlauda
112	U.O. No. TM/DQ/2189 dt. 22.08.2019	Gram Pnachayat Waiser Block Madlauda Distt Panipat. "For Construction completion of Community centre in Begampur Bapnod for general public"	500000	BDPO Madlauda
113	U.O. No. TM/DQ/2193 dt. 22.08.2019	Gram Pnachayat Balana Block Israna Distt UO No PS/TM /DQ/2019/2193 Panipat "For Construction completion of di 22.08.2019 Ambedkar Bhawan for the use of general public	500000	BDPO Israna
114	U.O. No. TM/DQ/2197 dt. 22.08.2019	Gram Pnachayat Madlauda Block Madlauda Distt Panipat "For Completion of street adjoining to Subak wal Park way to Om Shanti Ashram."	1000000	BDPO Madlauda
115	U.O. No. TM/DQ/2201 dt. 22.08.2019	Residential Welfare Association, Housing Board Colony, Madlauda (Panipat) (Regd. No. PNP 143) "For Laying of sewer pipe line in Colony"	1000000	sdo panipat
116	U.O. No. TM/DQ/2205 dt. 22.08.2019	Gram Panchayat Ahar, Block Israna, District Panipat. "For Construction of Boundary Wall of Doga pana General Chaupal."	600000	BDPO Israna
117	U.O. No. TM/DQ/2209 dt. 22.08.2019	Gram Panchayat Seenk, Block Israna, District 11,00,000/-DQ/2019/2209 Panipat 1 For Construction of Bhana Pana Chaupal (Rs 5,00,000/-). 2. For Completion of Bhal Pana Community Center. (Rs 6,00,000/-)"	1100000	BDPO Israna

Allocation of Discretionary Grants sanctioned by Shri Krishan Kumar Bedi Minister of State SC & BC Haryana, Chandigarh for the financila year 2019-20				
Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
1	U.O.No. MSJE/45-DQ/2019 dt. 21.06.2019	D.A.V. Centenary Public School (Affiliation NO. 530617) Shahabad Markanda, Kurukshetra "For Construction of Room & Toilets for Girls."	500000	SDO (C) Shahabad
2	U.O.No. MSJE/41-DQ/2019 dt. 21.06.2019	Panchayat Gaur Brahaman Sabha (Regn No. 02038) Shahabad Markanda, Kurukshetra. "For Construction of Brahaman Dharamshala."	500000	SDO (C) Shahabad
3	U.O.No. MSJE/37-DQ/2019 dt. 21.06.2019	Shree Krishan Mandir Sanatan Dharm Sabha (Regn. No. 01193) Shahabad Markanda District Kurukshetra "For Completion of Dharamshala for use of General Public."	31000	SDO (C) Shahabad
4	U.O.No. MSJE/29-DQ/2019 dt. 21.06.2019	Shree Geeta Mandir Sabha (Regn. No. 01264) Shahabad Markanda District kurukshetra. "Completion of Hall for use of General public."	500000	SDO (C) Shahabad
5	U.O.No. MSJE/33-DQ/2019 dt. 21.06.2019	Helping Hands Charitable Society (Regn. No. 01716) Shahabad Markanda District Kurukshetra "For promotion activities.	50000	SDO (C) Shahabad
6	U.O.No. MSJE/25-DQ/2019 dt. 21.06.2019	Kashyap Rajput Dharamshala Society (Regn. No. 718) Shahabad Markanda District Kurukshetra "For Completion of Hall for use of General Public."	51000	SDO (C) Shahabad
7	U.O.No. MSJE/21-DQ/2019 dt. 21.06.2019	The Sikh Dharamshala Society (Regn. No. 05) Killan Sikhan, Shahabad Markanda District Kurukshetra. "For Construction for Bhawan use of General Public."	1100000	SDO (C) Shahabad
8	U.O.No. MSJE/17-DQ/2019 dt. 21.06.2019	Keshyo Ram Narti Devi Lions eyes Hospital Society (Regn. No. 01309) Shahabad Markanda District Kurukshetra "For Purchase of Machinaries and equipments for Blood Bank."	250000	SDO (C) Shahabad
9	U.O.No. MSJE/13-DQ/2019 dt. 21.06.2019	Kamleshwar Valmiki Panchayat Sabha (Regn No. 02119) Shahabad Markanda, Kurukshetra. "For Promotion of Cultural Activities.	100000	SDO (C) Shahabad
10	U.O.No. MSJE/09-DQ/2019 dt. 21.06.2019	Nar Narayan Sewa Samiti (Regn. No.09) Shahabad Markanda District Kurukshetra. "For Completion of Bhawan for general public use."	250000	SDO (C) Shahabad
11	U.O.No. MSJE/5-DQ/2019 dt. 21.06.2019	Shree Bhagwan Narsingh Parmarth Trust (Regn. No. 42) Shahabad Markanda District Kurukshetra. "For promotion of cultural activities."	200000	SDO (C) Shahabad

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
12	U.O.No. MSJE/1-DQ/2019 dt. 21.06.2019	Mrityunjai S/o Sh. Rajeshwar Shastri R/o # 161/5 Majri Mohalla, Shahabad Markanda Distt. Kurukshetra. "For Financial Assistance for repair of house being a poor person."	51000	SDO (C) Shahabad
13	U.O.No. MSJE/49-DQ/2019 dt. 21.06.2019	Sh. Suresh Kumar S/o Shri Joginder Singh R/o VPO, Gobind Majra Tehsil Thanesar Distt. Kurukshetra. "For Financial Assistance for repair of house being a poor person."	75000	SDO (C) Thanesar
14	U.O.No. MSJE/53-DQ/2019 dt. 21.06.2019	Raj Bala W/o Shri Tara Chand R/o Village Kathwa PO, Kalsana District Kurukshetra. "For Financial Assistance for construction of house being a poor lady."	150000	SDO (C) Shahabad
15	U.O.No. MSJE/57-DQ/2019 dt. 21.06.2019	Karam Singh S/o Shri Ram Diya R/o VPO Kalyana District Kurukshetra. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Shahabad
16	U.O.No. MSJE/67-DQ/2019 dt. 21.06.2019	Gram Panchayat, Padlu District Kurukshetra. "For Construction of Hall near Gurudwara for use of general Public."	200000	BDPO Shahabad
17	U.O.No. MSJE/61-DQ/2019 dt. 21.06.2019	Deputy Commissioner, Kurukshetra. "For Construction of Street from main Phirini To house of Raj Singh in Village Kalyana."	250000	BDPO Shahabad
18	U.O.No. MSJE/09-DQ/2019 dt. 21.06.2019	Deputy Commissioner, Kurukshetra. "For Construction of Street from house of Shri Des Raj to house of Shri Jagir Singh in Village Kalyana."	250000	BDPO Shahabad
19	U.O.No. MSJE/09-DQ/2019 dt. 21.06.2019	Bhagat Singh Welfare Society (Regn. No. 01437) Shanti Nagar District Kurukshetra. "For Promotion of cultural activities."	100000	BDPO Ismailabad
20	U.O.No. MSJE/09-DQ/2019 dt. 21.06.2019	Shree Panchimukhi Hanuman Darbar (Regn. No. 1682) Golpura District Kurukshetra. "For Construction of B/wall."	200000	SDO (C) Shahabad
21	U.O.No. MSJE/09-DQ/2019 dt. 21.06.2019	Mata Anjni Dham, Deeg (Regn. No. 2197) Village Deeg District Kurukshetra. "For Cosntruction of Dharamshala for use of General Publice."	500000	SDO (C) Shahabad
22	U.O.No. MSJE/09-DQ/2019 dt. 21.06.2019	Mata Gujri Public School (Recognized No. 11372) Village Boripur, Shahabad Markanda District Kurukshetra. "For Construction of Hall / Room in Mata Gujri Public School, Village Boripur."	500000	SDO (C) Shahabad
23	U.O.No. MSJE/09-DQ/2019 dt. 21.06.2019	Devi Mata Mandir, Haripur (Regn. No. 01816) District Kurukshetra. "For Construction of Room."	200000	BDPO Shahabad

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
24	U.O.No. MSJE/09-DQ/2019 dt. 21.06.2019	Gian Jyoti Shiksha Samiti (Regn. No. 018) Village Tangore, Shahabad Markanda District Kurukshetra. "For Construction of Hall Room in Gian Jyoti Sen. Sec. Schoool in Villagek Tangore."	500000	SDO (C) Shahabad
25	U.O.No. MSJE/09-DQ/2019 dt. 21.06.2019	Markandeshwar Education Trust (Regn. No. 2578) Village Padlu, Shahabad Markanda District Kurukshetra. "For Completion of Building of Alpine Publice School in Village Padlu,"	1000000	SDO (C) Shahabad
26	U.O.No. MSJE/95-DQ/2019 dt. 21.06.2019	Valmiki Samaj Sewa Sami District Kurukshetra, "For Construction of floor in Valmiki Choupal."	200000	BDPO Shahabad
27	U.O.No. MSJE/103-DQ/2019 dt. 21.06.2019	Twinkle Education Society (Regn. No. 0095) Village Kalsana, Shahabad Markanda District Kurukshetra. "For Construction of Room."	200000	SDO (C) Shahabad
28	U.O.No. MSJE/107-DQ/2019 dt. 21.06.2019	Gurudwara Singh Sabha, Mugal Majra (Regn. No. 1946) District Kurukshetra. "For Cosntruction of Hall for use of General Public."	500000	SDO (C) Shahabad
29	U.O.No. MSJE/111-DQ/2019 dt. 21.06.2019	Gurudwara Singh Sabha, Dhurali (Regn. No. 1844) District Kurukshetra. "For Construction of Hall for use of General Public."	500000	SDO (C) Thanesar
30	U.O.No. MSJE/115-DQ/2019 dt. 21.06.2019	Deputy Commissioner, Kurukshetra. "For Construction of Street from Valmiki Mandir to Markanda River in Village Kathwa."	500000	BDPO Shahabad
31	U.O.No. MSJE/118-DQ/2019 dt. 21.06.2019	Gram Panchayat, Haripur District Kurushetra. "For Constuction of retaining wall of Village Pond."	400000	BDPO Shahabad
32	U.O.No. MSJE/122-DQ/2019 dt. 21.06.2019	Deputy Commissioner, Kurukshetra. "For Construction of Street from main Rasta to Tubewell of Sahab Singh in village Jandheri."	300000	BDPO Shahabad
33	U.O.No. MSJE/125-DQ/2019 dt. 21.06.2019	Mandir Ichhadari Peer Dhunaa Shree Shree Chander Bhagwan SEwa Samiti (regn. No. 6371) # Teora Theh, Dhola Majra Road, Shahabad Markanda District Kurukshetra. "For construction of Shed & B/Wall of Godown in Gaushala."	250000	SDO (C) Thanesar
34	U.O.No. MSJE/129-DQ/2019 dt. 21.06.2019	Deputy Commisssoner, Kurukshetra. "For Construction of street from house of Shri Yaspal to house of Rahul Rana in Chaturbhuj Majra in village Ajrana Kalan."	600000	BDPO Thanesar
35	U.O.No. MSJE/132-DQ/2019 dt. 21.06.2019	Shree Ram Shiksha Samiti (Regn. No. 1164) Ajrana Kalan district Kurukshetra. "For Construction of street from PWD road to shree Ram Public School."	250000	SDO (C) Thanesar
36	U.O.No. MSJE/136-DQ/2019 dt. 21.06.2019	DAV Public School, Lukhi District Kurukshetra (Affiliation No. 531348). "For Construction of toilets."	200000	SDO (C) Kurukshetra

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
37	U.O.No. MSJE/140-DQ/2019 dt. 21.06.2019	BPR International School, Sarai Sukhi (Affiliation No. 28512) District Kurukshetra. "For Construction of Rooms."	500000	SDO (C) Shahabad
38	U.O.No. MSJE/144-DQ/2019 dt. 21.06.2019	Arora Punjabi Dharamshala, (Regn. No. 01593) Village Kalsana District Kurukshetra. "For Completion of Punjabi Dharamshala."	500000	SDO (C) Shahabad
39	U.O.No. MSJE/148-DQ/2019 dt. 21.06.2019	Swarg Ashram Sewa Samiti (Reg. No. 02034) Kalsana, Tehsil Shahabad Markanda District Kurukshetra. "For Construction of Shed."	500000	SDO (C) Shahabad
40	U.O.No. MSJE/152-DQ/2019 dt. 21.06.2019	Pehowa Press Club (Regn. No. 2004) Pehowa District Kurukshetra. "For Promotion of Cultural Activities."	100000	SDO (C) Pehowa
41	U.O.No. MSJE/156-DQ/2019 dt. 21.06.2019	S.K.S Gurukul Gaushala Trust (Regn. No. 2185) Thanesar District Kurukshetra. "For Construction of Shed & Purchase of Cow's Fodder."	1000000	SDO (C) Thanesar
42	U.O.No. MSJE/160-DQ/2019 dt. 21.06.2019	Haryana Libraray Association (Regn. No. 2044) Kurukushetra. "For Promotion of cultural Activities."	100000	SDO (C) Kurukshetra
43	U.O.No. MSJE/164-DQ/2019 dt. 21.06.2019	Uttrakhand Bhratir Mandal (Regn. No. 85) Kurukshetra. "For Promotion of Cultural & Sports Activites."	300000	SDO (C) Kurukshetra
44	U.O.No. MSJE/168-DQ/2019 dt. 21.06.2019	Valmiki Sabha (Regn. No. 1151) Thanesar District Kuruksi tra. "For Repair Dharamshala & Valmiki Hostel."	1000000	SDO (C) Kurukshetra
45	U.O.No. MSJE/172-DQ/2019 dt. 21.06.2019	The Patwar & Kanungo Association (Regn. No. 1765) Patwar Bhawan District Kurukshetra. "For Renovation of Patwar Bhawan."	500000	SDO (C) Thanesar
46	U.O.No. MSJE/176-DQ/2019 dt. 21.06.2019	Press Club, Kurukshetra (Regn. No. 276) Kalyan Nagar, Kurukshetra. "For Promotion of cultural activities."	150000	SDO (C) Thanesar
47	U.O.No. MSJE/180-DQ/2019 dt. 21.06.2019	Hindu Shiksha Samiti (Regn. No.00436) Kurukshetra. "For Construction of Hall in Ripu Sudan Singh Gita Vidya Mandir Babain."	500000	SDO (C) Thanesar
48	U.O.No. MSJE/184-DQ/2019 dt. 21.06.2019	Shakaya Sabha (Regn No. 1980) Krishan Nagar, Gamri Kurukshetra. "For Construction of Shakaya Dharamshala."	1000000	SDO (C) Kurukshetra
49	U.O.No. MSJE/188-DQ/2019 dt. 21.06.2019	Som Tirth Jeernodwar avm Punarnirman Trust (Regn. No. 546/2017) Gumthala Garhu Tehsil Pehowa District Kurukshetra. "For Construction of Dharamshala for use of General Public."	500000	SDO (C) Pehowa
50	U.O.No. MSJE/212-DQ/2019 dt. 21.06.2019	Aashirwad Charitable Trust (Regn No. 2442) Ghaso Khurd District Jind. "For Promotion of Cultural & Sports Activities."	500000	SDO (C) Uchana

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
51	U.O.No. MSJE/216-DQ/2019 dt. 21.06.2019	Haryana State Kho-Kho Association (Regn. No. 706) VPO, Jalalpur Kalan District Jind. "For Promotion of Sports Activities."	121000	SDO (C) Jind
52	U.O.No. MSJE/220-DQ/2019 dt. 21.06.2019	Sarav Manav Jankalyan Samiti (Regn No. 1585) Near Bus Stand, Narwana District Jind. "For Promotion of cultural & Sports activities.	500000	SDO (C) Narwana
53	U.O.No. MSJE/224-DQ/2019 dt. 21.06.2019	Aman Saravhit Jankalyan Samiti (Regn No. 1547) Narwana District Jind. "For Promotion of cultural & sports Activities."	500000	SDO (C) Narwana
54	U.O.No. MSJE/228-DQ/2019 dt. 21.06.2019	Sports Promotion Society (Regn No. 41) Panchkula. "For Promotion of Sports Activities."	250000	SDO (C) Panchkula
55	U.O.No. MSJE/260-DQ/2019 dt. 21.06.2019	Basant Girija Shree Society (Regn. No. 60884) # 3402, Sector 40, Chandigarh. "For Promotion of cultural & sports activities."	500000	SDO (C) Panchkula
56	U.O.No.MSJE /256-DQ/2019 dt.21.06.2019	Yaadgar-E-Rafi Society (Regn. No. 1594) # 2028/FF, Sector 47-C, Chandighr. "For Promotion of cultural activities."	2,00,000/-	do
57	U.O.No.MSJE /240-DQ /2019 dt.21.06.2019	Gram Panchayat, Ugalan, Tehsil Bass District Hisar. "For Construction of Street from Baba Brahmachari Mandir to Kumhar Pond."	7,50,000/-	BDPO BASS
58	U.O.No.MSJE /244-DQ /2019 dt.21.06.2019	Gram Panchayat, Sanch District Kaithal. "For Prurchase of sports equipments."	2,00,000/-	BDPO PUNDRI
59	U.O.No.MSJE /252-DQ/2019 dt.21.06.2019	Nirmal Shiksha Samiti (Regn. No. 00172) Kalayat District Kaithal. "For Construction of Multipurpose Hall."	7.00.000/-	SDO (C) KALAYAT
60	U.O.No.MSJE /248-DQ/2019 dt.21.06.2019	Veer Eklavya Jan Kalyan Samiti (Regn No. 01969) Kithana District Kaithal. "For Promotion of cultural & sports activites."	5,00,000/-	SDO (C)KAITHAL
61	U.O.No.MSJE /204-DQ/2019 dt.21.06.2019	Jeeo Gita Pariwar, Sirsa (Regn. No. 2337) District Sirsa. "For Promotion of cultural activities."	2,00,000/-	SDO (C) SIRSA
62	U.O.No.MSJE /200-DQ/2019 dt.21.06.2019	Kanya Shakti Bhakti Mandal Sansthan (Regn. No. 1368) Village Rasulpur Kalan District Karnal. "For Construction of Shed."	3,50,000/-	SDO (C)KARNAL
63	U.O.No.MSJE /196-DQ /2019 dt.21.06.2019	Gramin Vidya Prasar Samiti, Babarpur Mandi (Regn. No. 774) District Panipat. "For Construction of Lab. Room & Toilets in New Modern Senior Secondary School Babarpur Mandi, Panipat.	10,00,000/-	SDO (C) PANIPAT

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
64	U.O.No.MSJE /232-DQ /2019 dt.21.06.2019	India Maker (Regn. No. 31) VPO, Sing pura Khurd District Rohtak. "For Promotion of cultural & Sports Activities.	5,00,000/-	SDO (C) ROHTAK
65	U.O.No.MSJE 208-DQ /2019 dt.21.06.2019	Shri Brahaman Dharamshala Tirth (Regn. No. 836) Kapal Mochan Bilaspur District Yamuna Nagar. "For Construction of Rooms."	5,00,000/-	SDO (C) BILASPUR
66	U.O.No.MSJE 192-DQ /2019 dt.21.06.2019	S.R. Dayananad Sr. Sec. Public School, (Affiliation No. 530346) Ambala City District Ambala. "For Completion of Mulitmedia Hall."	2,50,000/-	SDO (C) AMBALA
67	U.O.No.MSJE 236-DQ /2019 dt.21.06.2019	Shri Yogesh Gautam S/o Shri Ram Kumar Gautam S/o Shri Ram Kumar Gautam R/o C-106, DC Colony, Bhiwani. "For Financial Assistance for repair of house being a poor person."	50,000/-	SDO (C) BHIWANI
68	U.O.No.MSJE 264-DQ /2019 dt.21.06.2019	Nav Nirman Seva Samiti (Regd. No. 01233) # 84 Janta Colony Modipuram District Meerut Uttar Pardesh. "For promotion of Cultural & Sports Activities."	10,00,000/-	UNDER SECY. (C.M.CELL-II) HARYANA
69	U.O.NO.MSJE/267 DQ/ 2019 dt. 27.06.2019	Deputy Commissioner, Kururkshetra. "For pavement of Street from main road to house of Shri Krishan Kumar in village Chammu Kalan."	450000	SDO (C) ISMAILABAD
70	U.O. NO. Secy./MSJE/270 dt. 22.07.2019	D.A.V. Centenary Public School (Affiliation No. 530617) Shahabad Markanda, Kurukshetra. "For construction of room & toilets for girls."	500000	SDO SHAHABAD
71	U.O. NO. Secy./MSJE/278 dt. 22.07.2019	Shree Geeta Mandir Sabha (Regn. No. 01264) Shahabad Markanda District Kurukshetra. "For completion of Hall for use of General Public."	250000	SDO SHAHABAD
72	U.O. NO. Secy./MSJE/286 dt. 22.07.2019	Dharamshala and Miandir Committee, Sarai Sukhi (Regn. No. 01619) District Kurukshetra. "For construction of rooms."	50000	SDO SHAHABAD
73	U.O. NO. Secy./MSJE/290 dt. 22.07.2019	Nar narayan Sewa Samiti (Regn. 09) Shahabad Markanda District Kurukshetra. "For completion of Bhawan."	250000	SDO SHAHABAD

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
74	U.O. NO. Secy./MSJE/298 dt. 22.07.2019	Shree Panchimukhi Hanuman Darbar (Reg. No. 1682) Golpura District Kurukshetra. "For construction of B/Wall."	200000	SDO SHAHABAD
75	U.O. NO. Secy./MSJE/329 dt. 22.07.2019	Arora Punjabi Dharamshala, (Regn. No. 01593) Village Kalsana District Kurukshetra. "for completion of Punjabi Dharamshala."	500000	SDO SHAHABAD
76	U.O. NO. Secy./MSJE/333 dt. 22.07.2019	Keshyo Ram narti Devi Lions Wyes Hospital Society (Regn. (Regn. No. 01309) Shahabad Markanda District Kurukshetra. "For purchase of Machinaries and equipments for Blood Bank.	250000	SDO SHAHABAD
77	U.O. NO. Secy./MSJE/341 dt. 22.07.2019	Gurudwara Singh Sabha, Mugal Majra (Regn. No. 1946) District Kurukshetra. "For construction of Hall for use of general public."	5,00,000/-	SDO SHAHABAD
78	U.O. NO. Secy./MSJE/361 dt. 22.07.2019	Panchayat Gaur Brahman Sabha (Regn No. 02038) Shahabad Markanda, Kurukshetra. "For construction of Brahman Dharamshala."	5,00,000/-	SDO SHAHABAD
79	U.O. NO. Secy./MSJE/369 dt. 22.07.2019	Markandeshwar Education Trust (Regn. No. 2578) Village padlu, Shahabad Markanda District Kurukshetra. "For completion of Building of Alpine Public School in Village padlu."	10,00,000/-	SDO SHAHABAD
80	U.O. NO. Secy./MSJE/381 dt. 22.07.2019	Mata Gujri Public School (Recognized No. 11372) Village Boripur, Shahabad Markanda District Kurukshetra. "For construction of hall room in Mata Gujri public School, Village Boripur."	5,00,000/-	SDO SHAHABAD
81	U.O. NO. Secy./MSJE/385 dt. 22.07.2019	Twinkle Education Society (Regn. No. 0095) Village Kalsana, Shahabad markanda District Kurukshetra. "For construction of Room."	2,00,000/-	SDO SHAHABAD
82	U.O. NO. Secy./MSJE/333 dt. 22.07.2019	Mata Anjni Dham, Deeg (Regn. No. 2197) Village Deeg District Kurukshetra. "For construction of Dharamshala for use of General public."	5,00,000/-	SDO SHAHABAD

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
83	U.O. NO. Secy./MSJE/427 dt. 05.08.2019	Baba Sahib Ambedkar balmiki Samaj Vikas avm Shiksha Samiti (Regn. No. 1429) Village "For completion of Hall for use of general public Golpura District Kurukshetra.	5,00,000/-	SDO SHAHABAD
84	U.O. NO. Secy./MSJE/403 dt. 05.08.2019	Kameleshwar Valmiki Panchayat Sabha(Regn No. 02119) Shahabad Markanda, Kurukshetra. "For promotion of cultural activites."	100000	SDO SHAHABAD
85	U.O. NO. Secy./MSJE/407 dt. 05.08.2019	Shree Krishna Educational and Welfare Society (Regn. No. 01780) Dayal Nagar Shahabad Markanda District Kurukshetra. "For Construction of computer lab. In Shree Krishana Vidya Mandir School, Dayal Nagar, Shahabad Markanda."	500000	SDO SHAHABAD
86	U.O. NO. Secy./MSJE/411 dt. 05.08.2019	Rotary Club (Regn. No. 15391) Shahabad Markanda District Kurukshetra. "For Promotion of cultural activities."	200000	SDO SHAHABAD
87	U.O. NO. Secy./MSJE/423 dt. 05.08.2019	Vidya Bharti Sanskriti Shiksha Sansthan (Regn No. 1170) Thanesar, Kurukshetra. "For promotion of cultural & sports activities."	500000	SDO SHAHABAD
88	U.O. NO. Secy./MSJE/326 dt. 22.07.2019	Deputy Commissioner, Kurukshetra. "For construction of street from main rasta to tubewell of sahib singh in village Jandheri."	300000	BDPO SHAHABAD
89	U.O. NO. Secy./MSJE/357 dt. 22.07.2019	Gram Panchayat, Haripur District District Kurukshetra. "For Construction of retaining wall of Village Pond."	400000	BDPO SHAHABAD
90	U.O. NO. Secy./MSJE/373 dt. 22.07.2019	Valmiki Samaj Sewa Samiti (Regn. No. "For 01187) District Kurukshetra.construction of floor in Valmiki Choupal."	200000	BDPO SHAHABAD
91	U.O. NO. Secy./MSJE/377 dt. 22.07.2019	Devi Mata Mandir, Haripur (Regn. 01816) District Kurukshetra. "For construction of Room."	200000	BDPO SHAHABAD
92	U.O. NO. Secy./MSJE/294 dt. 22.07.2019	Shree Ram Shiksha Samiti (Regn. No. 1164) Ajrana Kalan District Kurukshetra. "For construction of street from PWD road to shree Ram Public School."	250000	SDO (C) THANESAR

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
93	U.O. NO. Secy./MSJE/337 dt. 22.07.2019	Gurudwara Singh Sabha, Dhurali (Regn. No. 1844) District Kurukshetra. "For construction of hall for use of general public."	500000	SDO (C) THANESAR
94	U.O. NO. Secy./MSJE/345dt . 22.07.2019	The Patwar & Kanungo Association (Regn. No. 1765) Patwar bhawan District Kurukshetra. "For renovation of Patwar Bhawan."	500000	SDO (C) THANESAR
95	U.O. NO. Secy./MSJE/349 dt. 22.07.2019	Press Club, Kurukshetra (Regn. No. 276) Kalyan Nagar, Kurukshetra. "For promotion of Cultural activities."	150000	SDO (C) THANESAR
96	U.O. NO. Secy./MSJE/353 dt. 22.07.2019	Hindu Shiksha Samiti (Regn. No. 00436) Kurukshetra. "For construction of Hall in Ripu Sudan Singh Gita Vidya Mandir Babain."	500000	SDO (C) THANESAR
97	U.O. NO. Secy./MSJE/365 dt. 22.07.2019	S.K.S. Gurukul Gaushala Trust (Regn. No. 2185) Thanesar District Kurukshetra. "For construction of Shed & purchase of Cow's Fodder."	1000000	SDO (C) THANESAR
98	U.O. NO. Secy./MSJE/302 dt. 22.07.2019	Bhagat Singh Welfare Society (Regn. No. 01437) Shanti Nagar District Kurukshetra. "Promotion of cultural activities."	100000	BDPO ISMAILABAD
99	U.O. NO. Secy./MSJE/397 dt. 22.07.2019	Deputy Commissioner, Kurukshetra. "For construction of Paver Block Street from main brick rasta to house of panjab singh & main rasta to house of Balkar Singh/ Paragat Singh/Major Singh."	9,80,000/-	BDPO ISMAILABAD
100	U.O. NO. Secy./MSJE/400 dt. 22.07.2019	Deputy Commissioner, Kurukshetra. "For construction of paver Block street from main road to house of Pala Singh S/o Shri Jagir Singh."	6,30,000/-	BDPO ISMAILABAD
101	U.O. NO. Secy./MSJE/431 dt. 05.08.2019	Shiv Shakti Sewa Samiti Manch (Regn. No. 01932) Village Majri Kalan Block Ismailabad District Kurukshetra. "For promotion of cultural activities."	1,50,000/-	BDPO ISMAILABAD
102	U.O. NO. Secy./MSJE/393 dt. 22.07.2019	The Mind Academy (Reg. No. 166985) pehowa District Kurukshetra. "For i) Purchase of furniture & computers for lab ii) Promotion of sports & cultural activities."	10,00,000/-	SDO (C) PEHOWA

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
103	U.O. NO. Secy./MSJE/318 dt. 22.07.2019	Pehowa Press Club (Regn. No. 2004) Pehowa District Kurukshetra. "For promotion of cultural activities."	1,00,000/-	SDO (C) PEHOWA
104	U.O. NO. Secy./MSJE/274 dt. 22.07.2019	DAV Public School, Lukhi District Kurukshetra Affiliation No. 531348). "For completion "Library."	3,00,000/-	SDO (C) KURUKSHETRA
105	U.O. NO. Secy./MSJE/282 dt. 22.07.2019	Valmiki Sabha (Regn. No. 1151) Thanesar Dict Kurukshetra. "For repair of Dharamshala & Valmiki Hostel."	10,00,000/-	SDO (C) KURUKSHETRA
106	U.O. NO. Secy./MSJE/306 dt. 22.07.2019	Shakaya Sabha (Regn No. 1980) Krishan Nagar, Gamri, Kurukshetra. "For construction of Shakaya Dharamshala."	10,00,000/-	SDO (C) KURUKSHETRA
107	U.O. NO. Secy./MSJE/310 dt. 22.07.2019	Shiv Dham Samiti (Regn. NO. 1151) Dhurala Tehsil Thanesar District Kurukshetra. "For construction of varanda for use of general public."	5,00,000/-	SDO (C) KURUKSHETRA
108	U.O. NO. Secy./MSJE/314 dt. 22.07.2019	Uttarkhand Bhartri Mandal (Regn. No. 85) Kurukshetra. "For promotion of cultural & sports activities."	3,00,000/-	SDO (C) KURUKSHETRA
109	U.O. NO. Secy./MSJE/322 dt. 22.07.2019	Haryana Libraray Association (Regn. No. 2044) Kurukshetra. "For promotion of cultural Activities."	1,00,000/-	SDO (C) KURUKSHETRA
110	U.O. NO. Secy./MSJE/415 dt. 05.08.2019	Aacharya Ramananad Bindu Mandir Thakur Dwar Dharmarth Trust Tatiyana (Gulha) District Kaithal (Regn No. 2673/1). "For extension of Vidyapeeth building."	5,50,000/-	SDO (C) KAITHAL
111	U.O. NO. Secy./MSJE/419 dt. 05.08.2019	Haryana Sports Welfare Association (Regn. No. 67) Panchkula. "For promotion of sports activities."	2,49,000	SDO (C) KAITHAL
112	U.O. NO. Secy./MSJE/454 dt. 14.08.2019	Shri Chakradhar Kalyan Samiti (Regn. No. 1284), Jabalpur, Madhya Pradesh. "For promotion of Sports & Cutural Activities."	10,00,000/-	UNDER SECY. (C.M.CELL-II) HARYANA
113	U.O. NO. Secy./MSJE/435 dt. 05.08.2019	Shree Krishan Gaushala Sewa Samiti (Regn. No. 72) Shahabad Markanda District Kurukshetra. "For completion of Shed."	2,50,000/-	SDO SHAHABAD

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
114	U.O. NO. Secy./MSJE/439 dt. 14.08.2019	Deputy Commissioner, Kurukshetra. "Pavement of street from main road to Dera Kuldeep Singh in village Salpani Kalan."	2,50,000/-	BDPO ISMAILABAD
115	U.O. NO. Secy./MSJE/446 dt. 14.08.2019	Trust Me (Regn. No. 3654), Kurukshetra. "Promotion of Sports Shahabad Markanda District & Cultural Activities."	10,00,000/-	SDO SHAHABAD
116	U.O. NO. Secy./MSJE/477 dt. 14.08.2019	Sarvjan Kalyan Samiti (Regn. No. 1099), Shahabad Markanda District Kurukshetra. "Promotion of Sports & Cultural Activities."	10,00,000/-	SDO SHAHABAD
117	U.O. NO. Secy./MSJE/481- DQ/2019 dt. 14.08.2019	Ajay Singla, S/o Shri Sham Lala Singla H. No. 10/8, Chatte Wali gali, Shahabad Markanda, District Kurukshetra. "Financial Assistance for repair of house being a poor person."	151000	BDPO SHAHABAD
118	U.O. NO. Secy./MSJE/485- DQ/2019 dt. 14.08.2019	E Deputy Commissioner, Kurukshetra. "Construction of Rasta from Saha road towardsVillage Dau majra along with road."	200000	BDPO SHAHABAD
119	U.O. NO. Secy./MSJE/488- DQ/2019 dt. 14.08.2019	Deputy Kurukshetra. "Construction of Commissioner,street from house of Subha singh to Shop of Shiv Kumar."	200000	BDPO SHAHABAD
120	U.O. NO. Secy./MSJE/491- DQ/2019 dt. 14.08.2019	Deputy Commissioner, Kurukshetra. "Construction of street from Machhrauli Road to H/o Rajkumar S/o Chandki Ram."	422000	BDPO SHAHABAD
121	U.O. NO. Secy./MSJE/494- DQ/2019 dt. 14.08.2019	Deputy Commissioner, Kurukshetra. "Construction of Hall Room in Kabir Panthi Choupal."	500000	BDPO SHAHABAD
122	U.O. NO. Secy./MSJE/497- DQ/2019 dt. 14.08.2019	Deputy Commissioner, Kurukshetra."Construction of street from house of Surmukh to H/o Jagdish Singh."	216000	BDPO SHAHABAD
123	U.O. NO. Secy./MSJE2/500- DQ/2019 dt. 14.08.2019	Deputy Commissioner, Kurukshetra."Construction of street from Chakki of Mohni to H/o Naiba S/o Shishram."	341000	BDPO SHAHABAD

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
124	U.O. NO. Secy./MSJE/511-DQ/2019 dt. 14.08.2019	Jai Shree Krishna Mandir Trust(Regd.No.1114) Mohalla Majri,Shahabad Markanda Kurukshetra. "For the Constructionof Hall for use of General Public."	200000	SDO SHAHABAD
125	U.O. NO. Secy./MSJE/515-DQ/2019 dt. 14.08.2019	Shree Shiv Shakti Committee (Regd.No.2193) Village Berthali, Tehsil Shahabad Markanda Distt. Kurukshetra. "Repair of Rooms & Toilets."	250000	SDO SHAHABAD
126	U.O. NO. Secy./MSJE/519-DQ/2019 dt. 14.08.2019	SJE Dr. Bhim Rao Ambedkar Kalyan Samiti (Regd.No.1126) Village Teora, Shahabad Markanda Distt. Kurukshetra. "Construction of Hall in Ambedkar Bhawan."	500000	SDO SHAHABAD
127	U.O. NO. Secy./MSJE/523-DQ/2019 dt. 14.08.2019	Dr. Bhim Rao Ambedkar Sabha (Regd.No.01565) Village Jandheri, Shahabad Markanda Distt. Kurukshetra. "Flooring & Whitewash in Ambedkar."	250000	SDO SHAHABAD
128	U.O. NO. Secy./MSJE/527-DQ/2019 dt. 14.08.2019	Smt. Jaswinder Kaur W/o Shri Angrej Singh R/o # 50, Barara Road, Muslim Colony, Shahabad Markanda Distt. Kurukshetra. "Financial Assistance for repair of house being a poor Lady."	150000	SDO SHAHABAD
129	U.O. NO. Secy./MSJE/531-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of Hall in Prajapat Choupal in Village Ajrana Kalan."	1000000	BDPO HANESAR
130	U.O. NO. Secy./MSJE2/534-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of Hall for use of general public near Guga Mari in Village Fatehgarh Jharouli."	500000	BDPO SHAHABAD
131	U.O. NO. Secy./MSJE/537-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of street from Main Phirni to Dera of Satnam Singh."	1000000	BDPO SHAHABAD
132	U.O. NO. Secy./MSJE/540-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of rasta from Main Phirni to H/o Megh Nath Saini."	50000	BDPO SHAHABAD
133	U.O. NO. Secy./MSJE/543-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of rasta from Main Road to Dera of Sardar Baldev Singh."	200000	BDPO SHAHABAD

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
134	U.O. NO. Secy./MSJE/549-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of rasta from Main Road to house of Gurnam Fauji in Village Salpani Kalan."	150000	BDPO ISMAILABAD
135	U.O. NO. Secy./MSJE/552-DQ/2019 dt. 14.08.2019	Shri Soran Ram S/o Shri Sukan Chand R/o Village Yari Tehsil-Shahabad Distt.-Kurukshetra. "Financial Assistance for repair of house being a poor person." Samiti	50000	BDPO SHAHABAD
136	U.O. NO. Secy./MSJE/556-DQ/2019 dt. 14.08.2019	Gramin Vikas Regn.No.1929), Village Salpani Khurd Distt. Kurukshetra. "Promotion of Sports & Cultural Activities."	500000	SDO THANESAR
137	U.O. NO. Secy./MSJE2/560-DQ/2019 dt. 14.08.2019	Shree Guru Maharishi Valmiki Sabha (Regn.No.062), Village Kharindwa Shahabad Markanda Distt. Kurukshetra. "Repair of Valmiki Bhawan."	500000	SDO THANESAR
138	U.O. NO. Secy./MSJE/564-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of Street from main Gali to house of Shri Rachna Singh in Village Ajrani."	1,80,000/-	BDPO THANESAR
139	U.O. NO. Secy./MSJE/567-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of Street from main Gali to house of Shri Ramesh S/o Shri Muni Lal in Village Ajrani." Deputy Commissioner Kurukshetra.	85,000/-	BDPO THANESAR
140	U.O. NO. Secy./MSJE/570-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of Paver Block Street From 1. Main Gali to house of Shri Jarnail Singh.	1,90,000/-	BDPO THANESAR
141	U.O. NO. Secy./MSJE/573-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of Paver Block Street From 1. Main Gali to house of Shri Jarnail Singh. 2. Main Gali to house to ShriGulzar Singh. 3. Main Gali to house of Shri Hari Ram S/o Shri Teja Singh. 4. Main Gali to house of Shri Ravi Kumar. 5. Main Gali to house of Shri Popi S/o Shri Mam Raj. 6. Main Gali to house of Shri Kuldeep in Village Salpani Kalan."	1,70,000/-	BDPO ISMAILABAD

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
142	U.O. NO. Secy./MSJE/576-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of Paver Block Street From 1. Main Road to house of Shri Narata Ram. 2. Main Road to house of Shri Jitender Balmiki. 3. Main Road to house of Shri Dilbag Singh in Village Salpani Kalan. "	254000	BDPO ISMAILABAD
143	U.O. NO. Secy./MSJE/579-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra."Construction of Paver Block Street From 1. Shri Sarupa Ram Balmiki to house of Shri Bachna Harijan.2. Main Road to house of Shri Ramesh Kumar. 3. Main Road to house of Shri Singh in Village Sukhvinder Singh, Salpani Kalan."	370000	BDPO ISMAILABAD
144	U.O. NO. Secy./MSJE/582-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of Paver Block Street From 1. Main Gali to house of Shri Ramji Lal Parjapat.2. Main Gali to house of Shri Krishan Lal parjapat.3. Main Gali to house of Shri Amir Singh S/o Shri Bal Singh.4. Main to house of Shri Suresh Parjapat in Village Salpani	146000	BDPO ISMAILABAD
145	U.O. NO. Secy./MSJE/585-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of Paver Block Street From main Gali to house of Shri Gokul Ram & Shri Krishan Lal in Village Salpani Khurd."	46000	BDPO ISMAILABAD
146	U.O. NO. Secy./MSJE/588-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of Paver Block Street From main road to house of Shri Mohan Lal Bazigar in Village Salpani Khurd.	76000/-	BDPO ISMAILABAD
147	U.O. NO. Secy./MSJE/594-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of Paver Block Street From house of Shri Gurdev S/o Shri Gulam to 1. House of Shri Ram Dass. 2. House of Shri Mela Ram. 3. House of Shri Veru Ram. 4. House of Shri Amernath Kashmir. 5. House of Shri Kala Ram. 6. Dera Ganga Ram Bazigar in Village Salpani Khurd."	207000	BDPO ISMAILABAD

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
148	U.O. NO. Secy./MSJE/597-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of Paver Block Street From Main Road to house of Surti Ram & Dera Punu Ram in Village Salpani Khurd."	28000	BDPO ISMAILABAD
149	U.O. NO. Secy./MSJE/600-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of Paver Block Street From Main Gali to house of Lal Singh in Village Salpani Khurd."	52000	BDPO ISMAILABAD
150	U.O. NO. Secy./MSJE/603-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of Paver Block Street From Main Road to towards 1. House of Shri Mewa Ram.2. House of Shri Lakha Ram. 3. House of Shri Kartar Singh. 4. House of Shri Mukhtar Singh.5. House of Shri Jeet Ram in Village Salpani Khurd."	327000	BDPO ISMAILABAD
151	U.O. NO. Secy./MSJE/606-DQ/2019 dt. 14.08.2019	Gram Panchayat, Saini Majra Distt. Kurukshetra. "Construction of Rasta From Main Gali to house of Shri Ram Ratan."	300000	BDPO ISMAILABAD
152	U.O. NO. Secy./MSJE/610-DQ/2019 dt. 14.08.2019	Gram Panchayat, Maddipur Distt.- Kurukshetra. "Construction of Rasta From Main road to Dera of Shri Palvinder Singh S/o Shri Dalip Singh."	6000	BDPO SHAHABAD
153	U.O. NO. Secy./MSJE/591-DQ/2019 dt. 14.08.2019	Deputy Commissioner Kurukshetra. "Construction of Paver Block Street From house of Dera Sainsi in Village Salpani Khurd."	6000	BDPO ISMAILABAD
154	U.O. NO. Secy./MSJE/614-DQ/2019 dt. 26.08.2019	The Sikh Dharamshala Society (Regd.No.05) Killan Sikhan, Shahabad Markanda Distt.- Kurukshetra "Construction of Bhawan use of general public."	1100000	SDO (C) SHAHABAD
155	U.O. NO. Secy./MSJE/626-DQ/2019 dt. 26.08.2019	BPR International School, Sarai Sukhi (Affiliation No. 28512) Distt Kurukshetra. "Construction of Rooms."	500000	SDO (C) SHAHABAD
156	U.O. NO. Secy./MSJE/630-DQ/2019 dt. 26.08.2019	Gian Jyoti Shiksha Samiti (Regn.No.018), Village Tangore, Shahabad Markanda Distt.- Kurukshetra. "Construction of Hall Room in Gian Jyoti Sen. Sec. School in Village Tangore."	500000	SDO (C) SHAHABAD

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
157	U.O. NO. Secy./MSJE/642-DQ/2019 dt. 26.08.2019	Barfani (Regn.No.4867) Sewa "Construction of Rooms" Mandal Kurukshetra.	250000	SDO(C) KURUKSHETRA
158	U.O. NO. Secy./MSJE/646-DQ/2019 dt. 26.08.2019	Gram Panchayat, Hassanpur Distt.- Kurukshetra. "Construction of Rasta from house of Shri Kulwant Singh to Tubewell of Shri Baljeet Singh in Village Hassanpur."	264000	BDPO ISMAILABAD
159	U.O. NO. Secy./MSJE/650-DQ/2019 dt. 26.08.2019	Shri Amarjeet Singh S/o Shri Ram Parkash R/o V.P.O.-Sambhalkhi, Tehsil-Shahabad Distt.- Kurukshetra. "Financial Assistance for repair of house being a poor person."	75000	BDPO SHAHABAD
160	U.O. NO. Secy./MSJE/654-DQ/2019 dt. 26.08.2019	Smt. Sapna W/o Ram Kumar R/o V.P.O.-Yara, Tehsil-Shahabad Distt.- Kurukshetra. "Financial Assistance for repair of house being a poor person."	50000	BDPO SHAHABAD
161	U.O. NO. Secy./MSJE/658-DQ/2019 dt. 26.08.2019	Karam Singh S/o Shri Ram Diya R/o V.P.O.-Kalyana, Distt.- Kurukshetra. "Financial Assistance for repair of house being a poor person."	50,000/-	SDO SHAHABAD
162	U.O. NO. Secy./MSJE/662-DQ/2019 dt. 26.08.2019	Raj Bala W/o Shri Tara Chand R/o V.P.O.-Kathwa PO, Kalsana, Distt.- Kurukshetra. "Financial Assistance for repair of house being a poor Lady."	1,50,000/-	SDO SHAHABAD
163	U.O. NO. Secy./MSJE/666-DQ/2019 dt. 26.08.2019	Singh Sabha Gurudwara Sahib Shekhpura Chammu(Regn.No.2133) Village Shekhpur Chammu Shahabad Markanda Distt.-Kurukshetra. "Construction of Hall for use of general public."	2,00,000/-	SDO PEHOWA
164	U.O. NO. Secy./MSJE/674-DQ/2019 dt. 26.08.2019	Sh. Sona Ram S/o Tej Ram R/o V.P.O.-Salpani Kalan, Distt.- Kurukshetra. "Financial Assistance for repair of house being a poor Person."	50.000/-	BDPO ISMAILABAD
165	U.O. NO. Secy./MSJE/670-DQ/2019 dt. 26.08.2019	Smt. Meena Devi W/o Kanwar Pal R/o V.P.O.-Tangore, Shahabad Tehsil- Distt.-Kurukshetra. "Financial Assistance for repair of house being a poor person."	50,000/-	BDPO SHAHABAD

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
166	U.O. NO. Secy./MSJE/634-DQ/2019 dt. 26.08.2019	Nirankari Mandal Sant (Regn.No.S360), Shahabad Distt.- Kurukshetra. Markanda Flooring of Tiles in front of Sant Wirankari Bhawan."	7,00,000/-	SDO SHAHABAD
167	U.O. NO. Secy./MSJE/546-DQ/2019 dt. 26.08.2019	Aadi Dharam Samaj (AADHAS) Bharat (Regn.No. S/28268/95). Village Gumti, Tehsil Shahabad Markanda Distt. Kurukshetra. "Promotion of Cultural Activities."	150000	SDO SHAHABAD
168	U.O. NO. Secy./MSJE/618-DQ/2019 dt. 26.08.2019	Jaat Samaj Sabha (Regn.No.01509) Shahabad Markanda Distt. Kurukshetra. "Construction of Sir Chhotu Ram Bhawan for use of general Public."	100000	SDO SHAHABAD
169	U.O. NO. Secy./MSJE/638-DQ/2019 dt. 26.08.2019	Shaheed Udham Singh Memorial Society (Regn.No.01378), Shahabad Markanda Distt. Kurukshetra. "Completion of Shaheed Udham Singh Memorial Hall."	500000	SDO SHAHABAD
170	U.O. NO. Secy./MSJE/678-DQ/2019 dt. 26.08.2019	Deputy Commissioner, Kurukshetra. "Construction of Street from main Gali to upto Dera of Shri Gurbaaz Singh in Chammu." Village Fatehgarh	85000	BDPO ISMAILABAD
171	U.O. NO. Secy./MSJE/681-DQ/2019 dt. 26.08.2019	Parveen Rani W/o Shri Pawan Kumar, R/o H.No.298/14, Subhash Nagar, Shahabad Markanda Distt.- Kurukshetra. "Financial Assistance for repair of house being a poor Lady."	215000	SDO SHAHABAD
172	U.O. NO. Secy./MSJE/507-DQ/2019 dt. 26.08.2019	Bajrang Bali Jan Kalyan Samiti (Regn.No.2126), Jind. "Promotion of Sports & Cultural Activities."	700000	SDO JIND
173	U.O. NO. Secy./MSJE/469-DQ/2019 dt. 14.08.2019	Gramin Shiksha Samiti (Regn.No.0797), VPO, Dhatrath Distt. Jind. "Construction of Building."	1000000	SDO SAFIDON
174	U.O. NO. Secy./MSJE/469-DQ/2019 dt. 14.08.2019	Navodya Old Students Welfare Association (Regn.No.0870), UE, Jind. "Construction of Building."	1000000	SDO JIND
175	U.O. NO. Secy./MSJE/469-DQ/2019 dt. 14.08.2019	Haryana Valmiki Mahasabha (Regn.No.25), Narwana, Distt. Jind. "Construction of Valmiki Bhawan."	500000	SDO NARWANA

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
176	U.O. NO. Secy./MSJE/469-DQ/2019 dt. 14.08.2019	Vardaan Senior Citizen Home Samiti (Regn.No.3034), Rathdhana, Bandepur, Distt.-Sonipat. "Promotion of Sports & Cultural Activities."	1000000	SDO SONIPAT
177	U.O. NO. Secy./MSJE/469-DQ/2019 dt. 14.08.2019	Shiv Shankar Jankalyan Trust (Regn.No.2515), Pai Distt. Kaithal. "Promotion of Sports & Cultural Activities."	550000	SDO KAITHAL
178	U.O. NO. Secy./MSJE/469-DQ/2019 dt. 14.08.2019	Dr. Bhim Rao Ambedkar Samajik Kalyan Samiti (Regn.No.00470). Bahadurgarh Distt. Jhajjar. "Promotion of Sports & Cultural Activities."	550000	SDO BAHADURGARH
179	U.O. NO. Secy./MS	Maham Chaubisee Educational Society (Regn.No.1281), Distt. Hisar. "Promotion of Sports & Cultural Activities."	1000000	SDO HISAR
180	U.O. NO. Secy./MS	Sewa Bhav Samiti (Regn.No.0437), VPO-Ballu Distt. Karnal. "Promotion of Sports & Cultural Activities."	1000000	SDO KARNAL
181	U.O. NO. Secy./MS	ECO CLUB (Regn. No. 1395), Siwani Mandi District Bhiwani. "For Organizing Drug De-addiction awareness Camps in Bhiwani District."	1000000	SDO SIWANI MANDI
182	U.O. NO. Secy./MS	Arihant Pro Education Society, SCF- 11, MIE, Bahadurgarh Distt. Jhajjar, (Regn. No. 00493). "For promotion of cultural and sports activities."	1000000	SDO BAHADURGARH

Allocation of Discretionary Grants sanctioned by Finance Minister for the financial year 2019-20				
Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
1	U.O. No 01/ FM/ HRY/ 2019/dt- 18.06.2019	Kumhar Sabha, Gangwa, Tehsil & District Hisar. "For the construction of rooms."	11,00,000	SDO(C) Hisar
2	U.O. No 05/ FM/ HRY/ 2019/dt- 18.06.2019	Gram Panchayat, Badala, Tehsil Hansi, Distt. Hisar. "For the construction of Vishwakarma Bhawan."	11,00,000	SDO(C) Hansi
3	U.O. No 09/ FM/ HRY/ 2019/dt- 18.06.2019	Gram Panchayat, Mirchpur, Tehsil Narnaund, Distt. Hisar. "For the completion of chaupal of Nahar Panna.	10,00,000	SDO(C) Narnaund
4	U.O. No 13/ FM/ HRY/ 2019/dt- 18.06.2019	Baba Sain Sewa Samiti, Narnaund (Hisar) (Regd. No. 02768). "For the construction of Dharamshala of Sain Samaj."	11,00,000	SDO(C) Narnaund
5	U.O. No 17/ FM/ HRY/ 2019/dt- 18.06.2019	Sir Chhotu Ram Educational and Cultural Society (Regd. No. 00664/2013) Chhotu Ram Bhawan, Jharsa, Secto-32, 122001 Gurgaon. "For the construction of building."	11,00,000	SDO(C) Gurugram
6	U.O. No 21/ FM/ HRY/ 2019/dt- 18.06.2019	Shree Durga Mandir Sewa Samiti, Khanda Kher Tehsil Narnaund, Distt. Hisar. (Regd. No. 02931 the construction of Hall for general public use.	2,51,000	SDO(C) Narnaund
7	U.O. No 29/PS/ FM/ HRY/2019/dt- 05.07.2019	Guru Gorakhnath Yova Society, Village- Farmana Badshapur, Tehsil-Meham, Distt.- Rohtak (Regd. No. 02641). "For the construction of rooms."	5,00,000	SDO(C) Mehram
8	U.O. No 33/PS/ FM/ HRY/2019/dt- 05.07.2019	Shaheed Bhagat Singh Sports & Education Society, Village-Mirchpur, Distt.-Hisar (Regd. No. 217). "For the construction of Building."	5,00,000	SDO(C) Narnaund
9	U.O. No 37/PS/ FM/ HRY/2019/dt- 05.07.2019	Smt. Sunita W/o Late Sh. Vijender Singh, #826, New Housing Board Colony, Jind."To compensate Smt. Sunita Wife of Late Sh. Vijender Singh due to death of her husband."	2,00,000	SDO(C) Jind
10	U.O. No 41/PS/ FM/ HRY/2019/dt- 05.07.2019	Sant Kabir Mahasabha, Jind (Regd. No. 01694), #1030/25, Gurudwara Colony, Rohtak Road, Jind."For the construction of building of Sant Kabir Hostel."	11,00,000	SDO(C) Jind
11	U.O. No 45/ FM/ HRY/2019/dt- 12.07.2019	Gita Gyan sansthan, K.D.B. Road, Near Multi Art Centre, Kurukshetra, (Regd. No. S/1668/SDM/NW/2013), Distt. Kurukshetra. "For the construction of building."	11,00,000	SDO(C) Kurukshetra

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
12	U.O. No 49/ FM/ HRY/2019/dt- 12.07.2019	Mata Chanan Devi Arya Kanya Gurukul, Pillu Khera Mandi, Near Railway Crossing, Jind (Regd. No. HRJND-00381), Distt. Jind. "For the construction of rooms in Gurukul."	5,00,000	SDO(C) Jind
13	U.O. No 53/ FM/ HRY/2019/dt- 12.07.2019	Amar Sahid Pardeep Singh Cohan Memorial Samiti, VPO Rattanthal, Distt. Rewari, (Regd. No. 508/2007-08). "To promote sports and cultural activities."	1,00,000	SDO(C) Kosli
14	U.O. No57/ FM/ HRY/2019/dt- 16.07.2019	Gram Panchayat, Sisai, Tehsil Hansi, District Hisar. "For the construction of Naik Chaupal."	5,00,000	SDO(C) Hansi
15	U.O. No61/ FM/ HRY/2019/dt- 17.07.2019	Ayush Health & Educational Society, (Regd. No. 1278) Ward No. 3, Near Heater Factory, Krishna Colony, Hodal, District Palwal. "For the purchase of medical equipments for poor person."	5,00,000	SDO(C) Hodal
16	U.O. No 65/ FM/ HRY/2019/dt- 01.08.2019	Gram Panchayat Rakhi, Tehsil Narnaund District Hisar. "For the construction of Baraha Khap Chabutra".	21,00,000	SDO (C) Narnaund
17	U.O. No 69/ FM/ HRY/2019/dt- 06.08.2019	Gram Panchayat Madha, Tehsil Narnaund District Hisar. "For Earth filling in front of veterinary hospital".	500000	SDO (C) Narnaund
18	U.O. No 73/ FM/ HRY/2019/dt- 08.08.2019	District Bar Association, Jind. For the construction of district bar hall.	11,00,000	SDO (C) Jind
19	U.O. No 77/PS/ FM/ HRY/2019/dt- 19.08.2019	Gram Panchayat, Lohari Ragho, Distt. Hisar "For Completion of Sansi Chopal (Near Bittu Gabba Shop)"	3,00,000	SDO (C) Narnaund
20	U.O. No 77/PS/ FM/ HRY/2019/dt- 19.08.2019	Gram Panchayat, Lohari Ragho, Distt. Hisar "For Completion of Saini Samaj Chopal "	500000	SDO (C) Narnaund
21	U.O. No 77/PS/ FM/ HRY/2019/dt- 19.08.2019	Gram Panchayat, Lohari Ragho, Distt. Hisar "For Completion of Saini Chopal (Near Karan Halwai)"	500000	SDO (C) Narnaund
22	U.O. No 77/PS/ FM/ HRY/2019/dt. 19.08.2019	Gram Panchayat, Lohari Ragho, Distt. Hisar "For Completion of Harijan Chopal (Near Madan Chawla Shop)"	300000	SDO (C) Narnaund
23	U.O. No 77/PS/ FM/ HRY/2019/dt. 19.08.2019	Gram Panchayat, Lohari Ragho, Distt. Hisar "For Completion of Dhanak Chopal (Near Nai Chopal)"	500000	SDO (C) Narnaund
24	U.O. No 77/PS/ FM/ HRY/2019/dt. 19.08.2019	Gram Panchayat, Lohari Ragho, Distt. Hisar "For Construction of Street from house of Sh. Krishan S/o Sh. Harphool Singh to Sh. Karan Singh Halwai"	300000	SDO (C) Narnaund

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
25	U.O. No 77/PS/ FM/ HRY/2019/dt. 19.08.2019	Gram Panchayat Lohari Ragho Distt. Hisar "For Construction of Street from house of Sh. Lakhi Ram S/o Sh. Bhana to Saini Choopal"	200000	SDO (C) Narnaund
26	U.O. No 77/PS/ FM/ HRY/2019/dt. 19.08.2019	Gram Panchayat Lohari Ragho Distt. Hisar "For Construction of Street from house of Sh. Birbal S/o Sh. Sudhan to Sh. Om Parksh S/o Baru Ram"	200000	SDO (C) Narnaund
27	U.O. No 77/PS/ FM/ HRY/2019/dt. 19.08.2019	Gram Panchayat Lohari Ragho Distt. Hisar "For Construction of Street from Govt. School to house of Sh. Inder foji"	700000	SDO (C) Narnaund
28	U.O. No 81/PS/ FM/ HRY/2019. dt. 19.08.2019	Secy M.C, Narnaund, Distt. Hisar. "For Completion of Dhanak Chopal (Ward No.7.)"	1000000	SDO (C) Narnaund
29	U.O. No 81/PS/ FM/ HRY/2019. dt. 19.08.2019	Secy M.C, Narnaund, Distt. Hisar. "For construction of Street form Main Road to Cremation ground (Ward No. 4).	1600000	SDO (C) Narnaund
30	U.O. No 81/PS/ FM/ HRY/2019. dt. 19.08.2019	Secy M.C, Narnaund, Distt. Hisar. "For construction of wrestling hall of Bal Kushti Guru Dronachary Akhada."	300000	SDO (C) Narnaund
31	U.O. No 81/PS/ FM/ HRY/2019. dt. 19.08.2019	Secy M.C, Narnaund, Distt. Hisar. "For construction of Street from Main Road to house of Sh. Shilu Lohan."	950000	SDO (C) Narnaund
32	U.O. No 81/PS/ FM/ HRY/2019. dt. 19.08.2019	Secy M.C., Narnaund, Distt. Hisar. "For construction of Parshuram Chaopal"	1100000	SDO (C) Narnaund
33	U.O. No 81/PS/ FM/ HRY/2019. dt. 19.08.2019	Secy M.C., Narnaund, Distt. Hisar. "For construction of Street from house of Sh. Sukhbir S/o Sh. Sadhu Lohan to Bajaj Agency"	150000	SDO (C) Narnaund
34	U.O. No 81/PS/ FM/ HRY/2019. dt. 19.08.2019	Secy M.C., Narnaund, Distt. Hisar. "For completion of Backward Dharmshala (Ward No.5)"	700000	SDO (C) Narnaund
35	U.O. No 85/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Bhaini Amirpur, Distt. Hisar. "For Construction of Street from Main road to house of Sh. Sushil."	300000	SDO (C) Narnaund
36	U.O. No 85/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Bhaini Amirpur, Distt. Hisar. "For Construction of Street from house of Sh. Karnmbir to main paithway."	450000	SDO (C) Narnaund
37	U.O. No 85/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Bhaini Amirpur, Distt. Hisar. "For Construction of boundary wall & gate of graveyard."	900000	SDO (C) Narnaund
38	U.O. No 85/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Bhaini Amirpur, Distt. Hisar. "For Maintenance of ground of Govt. School."	100000	SDO (C) Narnaund
39	U.O. No 85/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Moth, Rangran, Distt. Hisar. "For Construction of Bhagat Singh Chowk"	50000	SDO (C) Narnaund

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
40	U.O. No 85/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Moth, Rangran, Distt. Hisar. "For Construction of Street from Main Road to house of Sh. Bijender Lohan."	1350000	SDO (C) Narnaund
41	U.O. No 85/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Pali, Distt. Hisar. "For Construction of Street from Main Road to house of Sh. Ramnivas"	1500000	SDO (C) Narnaund
42	U.O. No 85/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Kheri Lochab, Distt. Hisar. "For Construction of rooms for Vidya Bharti Day Boarding School."	600000	SDO (C) Narnaund
43	U.O. No 85/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Koth Kalan, Distt. Hisar. "For Construction of Street from house of Pandit Uma to bypass."	500000	SDO (C) Narnaund
44	U.O. No 85/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Kagsar, Distt. Hisar. "For Completion of Go-Swami Choupal."	500000	SDO (C) Narnaund
45	U.O. No 85/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Kagsar, Distt. Hisar. "For Pavement of ground behind Govt school."	300000	SDO (C) Narnaund
46	U.O. No 85/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Kagsar, Distt. Hisar. "For Retaining well of Gadhowa Talab."	700000	SDO (C) Narnaund
47	U.O. No 94/PS/ FM/ HRY/2019. dt. 19.08.2019	Municipal Committee, Bass, Distt. Hisar. "For Construction of Street from house of Sh. Amit Mor to Main road."	800000	SDO (C) Hansi
48	U.O. No 94/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Badala, Distt. Hisar. "For Constriction of Street from Govt. School to Panghat."	700000	SDO (C) Hansi
49	U.O. No 94/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Badala, Distt. Hisar. "For Constriction of Panchal Choupal."	1100000	SDO (C) Hansi
50	U.O. No 94/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Ugalan, Distt. Hisar. "For Constriction of Street from Ashram (Pala Bhagat) to Main road."	500000	SDO (C) Hansi
51	U.O. No 94/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Ugalan, Distt. Hisar. "For Construction of Boundary wall of Kumhardane pond."	1500000	SDO (C) Hansi
52	U.O. No 94/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Madanheri, Distt. Hisar. "For Construction of Boundary wall of Baba wala pond."	500000	SDO (C) Hansi
53	U.O. No 94/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Datta, Distt. Hisar. "For Construction of Street from house of Sh. Lilu Katri to Sh. Bhilu Katri."	800000	SDO (C) Hansi
54	U.O. No 94/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Datta, Distt. Hisar. "For Construction of Street from house of Sh. Nivasa to Ramchander, Firni."	800000	SDO (C) Hansi
55	U.O. No 94/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Khanpur, Distt. Hisar "For Construction of Pulia from Singhwa Minor Burji No. 14000."	200000	SDO (C) Hansi

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
56	U.O. No. 94/PS/ FM/ HRY/2019. dt. 19.08.2019	Municipal Committee, Sisai, Distt. Hisar. "For Construction of Pulia on sisai to Majod Road."	250000	SDO (C) Hansi
57	U.O. No. 104/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Masudpur, Distt. Hisar. "For Construction of Street from house of Sh. Parkash Foji to Fateh Memorial School."	750000	SDO (C) Hansi
58	U.O. No. 104/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Masudpur, Distt. Hisar. "For Construction of Street from house of Sh. Bir Foji to Sh Balwan Foji."	350000	SDO (C) Hansi
59	U.O. No. 104/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Singhwas Khas, Distt. Hisar. "For Construction of Street from house of Sh. Satish S/o Sh Shishram to Sh. Bhartu S/o Sh. Sheokand."	1200000	SDO (C) Hansi
60	U.O. No. 104/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Singhwas Khas, Distt. Hisar. "For Completion of General Chopal (Big)."	400000	SDO (C) Hansi
61	U.O. No. 104/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Sisar, Distt. Hisar. "For Construction of Street from Govt. School to Animal Hospital."	1500000	SDO (C) Hansi
62	U.O. No. 104/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Sisar, Distt. Hisar. "For Construction Nala till Sorkhi Bus Stand."	1350000	SDO (C) Hansi
63	U.O. No. 104/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Gurana, Distt. Hisar. "For Construction of boundary wall of Graveyard."	1000000	SDO (C) Hansi
64	U.O. No. 104/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Kharbala, Distt. Hisar. "For Construction of boundary wall of Balmiki Cremation Ground."	900000	SDO (C) Hansi
65	U.O. No. 104/PS/ FM/ HRY/2019. dt. 19.08.2019	Gram Panchayat, Kharbala, Distt. Hisar. "For Construction of Street from Main road to house of Sh. Ramesh S/o Sh. Chander Bhan."	700000	SDO (C) Hansi
66	U.O. No. 116/PS/ FM/ HRY/2019. dt. 27.08.2019	The Deputy President, Red Cross Society, Hisar. "For Providing of e-cycling to physical handicapped persons as a medical aid for roaming easily."	996000	DC Hisar
67	U.O. No. 118/PS/ FM/ HRY/2019. dt. 27.08.2019	Bar Association Hansi (Regd No. 515) "For the construction of Hall."	1100000	DC Hisar
68	U.O. No. 134/PS/ FM/ HRY/2019. dt. 27.08.2019	Government College, Datta, Tehsil Hansi 9. District. Hisar. "For the construction of Toilet and purchase of Electric Appliances and Main Gate."	400000	SDO (C) Hansi
69	U.O. No. 112PS/ FM/ HRY/2019. dt. 27.08.2019	Haryana Swimming Association #1002, Sector -6 Bahadurgarh, Jhajjar. "For Towards building robust a infrastructure for promoting swimming."	1100000	SDO (C) Bahadurgarh
70	U.O. No. 130/PS/ FM/ HRY/2019. dt. 27.08.2019	Chhotu Ram Kisan College Jind "For the construction of Hall."	1100000	SDO (C) Jind

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
71	U.O. No. 122/PS/FM/ HRY/2019. dt. 27.08.2019	Shri Sain Samaj Sudhar Samiti, Meham (Choubishi) Ward No. 2 Gohana Road, Near New Bus Stand Meham Distt. Rohtak (Regd. No. 2218) "For the construction of building."	500000	SDO (C) Meham
72	U.O. No. 126/PS/FM/ HRY/2019. dt. 27.08.2019	Mahrishi Dayanand Aarsh Gurukul Awam Goshala, (Regd No. DR/Mwt.04), Distt. Nuh. "For Construction of Shed."	500000	SDO (C) Firozpur Jhirka
73	U.O. No. 138/FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Garhi Ajima, Distt. Hisar. "For construction of Ambedkar Bhawan."	500000	SDO (C) Hansi
74	U.O. No. 138/FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Moth Karnail Distt. Hisar. "For construction of SC Chopal."	550000	SDO (C) Narnaund
75	U.O. No. 138/FM/ HRY/2019. dt. 04.09.2019	Municipal Committee, Narnaund, Distt. Hisar. For construction of street from main pathway to house of Sh. Ranbir Balhara."	300000	SDO (C) Narnaund
76	U.O. No. 138/FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Bhaini Amirpur, Distt. Hisar. "For construction of Bhagat Singh Chowk."	803000	SDO (C) Narnaund
77	U.O. No. 147/FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Sulchani, Distt. Hisar. "For construction of Street from Sh. Naresh S/o Sh. Ravi Dutt to house of Ex. Sarpanch Sh. Randhir."	1200000	SDO (C) Narnaund
78	U.O. No. 147/FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Datta, Distt. Hisar. 10 "For construction of Street from Sh. Samsheer S/o Sh. Richhpal to house of Sh. Nafe."	1000000	SDO (C) Hansi
79	U.O. No. 147/FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat Jamni Khera, district Hisar, "For construction of street from house of Sh. Bablu to Main firni"	250000	SDO (C) Hansi
80	U.O. No. 147/FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Nara, Distt. Hisar. "For of SC Chopal."	900000	SDO (C) Narnaund
81	U.O. No. 147/FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Lohari Ragho, Distt. Hisar. "For construction of Nayak Chopal."	500000	SDO (C) Narnaund
82	U.O. No. 147/FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Kapro, Distt. Hisar. "For construction of SC Chopal-I."	500000	SDO (C) Narnaund
83	U.O. No. 147/FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Kapro, Distt. Hisar. "For construction of SC Chopal-II."	550000	SDO (C) Narnaund
84	U.O. No. 147/FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Budana, Distt. Hisar. "For construction of Street from Main firni to house of Sh. Rajbir S/o Sh. Sarup."	800000	SDO (C) Narnaund
85	U.O. No. 157/FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Kagsar, Distt. Hisar. "For construction of Goswami Chopal."	500000	SDO (C) Narnaund
86	U.O. No. 157/FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Kagsar, Distt. Hisar. "For construction of retaining wall of Pond & construction of that."	800000	SDO (C) Narnaund

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
87	U.O. No. 157/ FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Singhwa Khas, Distt. Hisar. "For construction of Street from Cremation ground to house of Sh. Omal Nain."	1500000	SDO (C) Hansi
88	U.O. No. 157/ FM/ HRY/2019. dt. 04.09.2019	Municipal Committee, Sisai Bolan, Distt. Hisar. "For construction of Boundary wall of cremation ground & shed (Kajal Khera)."	1500000	SDO (C) Hansi
89	U.O. No. 157/ FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Sindhar, Distt. Hisar. "For construction of Harijan Chopal (Bass Pana)."	500000	SDO (C) Hansi
90	U.O. No. 157/ FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Sindhar, Distt. Hisar. "For construction of General Chopal (Bass Pana)."	500000	SDO (C) Hansi
91	U.O. No. 157/ FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Sindhar, Distt. Hisar. "For construction of Street from Sh. Ram Mehar S/o Ram Kumar to house of Sh. Mange Ram S/o Sh. Abhay Ram."	1100000	SDO (C) Hansi
92	U.O. No. 157/ FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Rajthal, Distt. Hisar. "For construction of Dr. Bhimrao Ambekar Bhawan."	1100000	SDO (C) Narnaund
93	U.O. No. 157/ FM/ HRY/2019. dt. 04.09.2019	Gram Panchayat, Rajthal, Distt. Hisar. "For construction of street from Harijan Chopal to Sansi wali gali."	700000	SDO (C) Narnaund
94	U.O. No. 168/ FM/ HRY/2019. dt. 04.09.2019	Shree Goshala Sala Deri Datta Tehsil Hansi, District Hisar. "For the construction of shed."	1100000	SDO (C) Hansi
95	U.O. No. 1172/ FM/ HRY/2019. dt. 04.09.2019	Bal Vikas Shiksha Samiti, VPO Naguran, Tehsil & District Jind (Regd. No. 00027). "For the renovation/repair of school building."	500000	SDO (C) Jind

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Allocation of Discretionary Grants sanctioned by Shri Anoop Dhanak Minister for the financial year 2019-20				
Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
1	U.O.No. P.S/ MOS (A&M)-2020/16 dt. 20.02.2020 ☞	Gram Panchayat Changroad ,Tehsil Charkhi Dadri Dist. Charkhi Dadri. For the Construction of Hall, Water Tank Toilet of Chamar Samaj Dharamshala	500000	SDO(C) Charkhi Dadri
2	U.O.No. P.S/ MOS (A&M)-2020/16 dt. 20.02.2020 ☞	Gram Panchayat Rehrodi, Tehsil Badhra, Distt. Charkhi Dadri. For Repair / Renovation of Harijan Chopal	500000	SDO(C) Badhra
3	U.O.No. P.S/ MOS (A&M)-2020/16 dt. 20.02.2020 ☞	Gram Panchayat Jhojhu Kalan, Tehsil Charkhi Dadri, Distt. Charkhi Dadri. "For the construction/completion of Dr. Bhim Rao, Ambadkar Bhawan".	500000	SDO(C) Charkhi Dadri
4	U.O.No. P.S/ MOS (A&M)-2020/16 dt. 20.02.2020 ☞	Gram Panchayat Bijna, Tehsil Charkhi Dadri, Distt. Charkhi Dadri. "For Repair/ renovation of Harijan Chopal".	500000	SDO(C) Charkhi Dadri
5	U.O.No. P.S/ MOS (A&M)-2020/16 dt. 20.02.2020 ☞	Gram Panchayat Noswa, Tehsil Charkhi Dadri, Distt. Charkhi Dadri. "For Repair/ renovation of Harijan Chopal".	500000	SDO(C) Charkhi Dadri
6	U.O.No. P.S/ MOS (A&M)-2020/16 dt. 20.02.2020 ☞	Gram Panchayat Kheri Battar, Tehsil Charkhi Dadri, Distt. Charkhi Dadri. "For Repair/ renovation of Harijan Chopal".	500000	SDO(C) Charkhi Dadri
7	U.O.No. P.S/ MOS (A&M)-2020/16 dt. 20.02.2020 ☞	Gram Panchayat Balkara, Tehsil Charkhi Dadri, Distt. Charkhi Dadri. "For Repair/ renovation of Harijan Chopal".	500000	SDO(C) Charkhi Dadri
8	U.O.No. P.S/MOS (A&M)-2020/16 dt. 20.02.2020	PS Gram Panchayat Mehra, Tehsil Charkh Dadri Distt. Charkhi Dadri. "For Repair Renovation of Harijan Chopal."	500000	SDO(C) Charkhi Dadri
9	U.O.No. P.S/MOS (A&M)-2020/16 dt. 20.02.2020	Gram Panchayat Pichopa Khurd, Tehsil Charkh Dadri Distt. Construction/Completion of Dr. Bhim Rao, Ambadkar Bhawan."	500000	SDO(C) Charkhi Dadri
10	U.O.No. P.S/MOS (A&M)-2020/16 dt. 20.02.2020	Gram Panchayat Badhra, Tehsil Badhra Distt. CharkhiDadri. "For the Construction of Hall of Sant Ravi Das Mandir."	500000	SDO(C) Badhra
11	U.O.No. P.S/MOS (A&M)-2020/16 dt. 20.02.2020	Gram Panchayat Sayamkalan, Tehsil Badhra Distt. Charkhi Dadri. "For the Construction of Harijan Chopal."	500000	SDO(C) Badhra
12	U.O.No. P.S/MOS (A&M)-2020/01 dt. 20.02.2020	Panchayati Dharmshala Sewa Sadan (Regd. No. 2 HR 0122201400658) Fateh Chand Colony, Uklana Mandi, Hisar. "For the Construction of/Completion of Dharmshala."	2100000	SDO(C) Barwala
13	U.O.No. P.S/MOS (A&M)-2020/05 dt. 20.02.2020	Bharti Foundation (Social Service Organisation) Regd. No. 620/27/2/2007 HSR H. NO. 08, VPO Mangali Mohabbat, Hisar. "For disabled/poor people for imparting computer/sewing machine training, purchase furnitsure and repair/renovation works."	1500000	SDO(C) Hisar
14	U.O.No. P.S/MOS (A&M)-2020/31 dt. 20.02.2020	Shri Krishan Gaushala, Bithmara (Regd. No. 1086, Village Bithmara, Tehsil Uklana, Distt. Hisar. "For the Construction Shed and Renovation/Repair of Gaushala Building."	1100000	SDO(C) Barwala
15	U.O.No. P.S/MOS (A&M)-2020/43 dt. 20.02.2020	Aryavarat Gau Sansthan (Regd. No. 836) Village Gurana, Tehsil Hansi, Hisar. "For Levelling of Ground and Repair of Shed."	1100000	SDO(C) Hansi
16	U.O.No. P.S/ MOS (A&M)-2020/47 dt. 26.02.2020 ☞	Shri Shiv Kameshwar Dham Gaushala Samit (Regd. No. 26), Shiv Mandir, Kirmara, Dist. Hisar. "For the construction of concrete shed and purchase of fodder"	1500000	SDO(C) Hisar
17	U.O.No. P.S/ MOS (A&M)-2020/47 dt. 26.02.2020 ☞	Gram Panchayat Rajli, Tehsil Barwala, Distt. Hisar. "For the construction of street, drinking water and repair of boundary wall of saheed Bhagat Singh Yuva Club, Rajli for public use".	250000	SDO(C) Barwala

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
18	U.O.No. P.S/ MOS (A&M)-2020/51 dt. 27.02.2020 ☑	Sant Kabir Shiksha Samiti Dhanak Samaj Haryana (Regd. No. 2492), Sant Kabir Chhatrawas, Rajgarh Road, Hisar. "For the construction/ completion of building for public use."	2100000	SDO(C) Hisar
19	U.O.No. P.S/ MOS (A&M)-2020/67 dt. 19.03.2020 ☑	Nav Nirman Education and Welfare society, (Regd No. 01079), ward No. 10, Barwala (Hisar). "For the construction/ completion of building for public use".	2000000	SDO(C) Barwala
20	U.O.No. P.S/ MOS (A&M)-2020/63 dt. 12.03.2020 ☑	Gram Panchayat Rajli, Near Naga Baba Temple Tehsil Barwal, District Hisar. "For the construction of Library building, near Naga Baba temple for public use"	2100000	SDO(C) Barwala
21	U.O.No. P.S/ MOS (A&M)-2020/75 dt. 12.03.2020 ☑	Gram Panchayat Rajli, Tehsil Barwala, Distt. Hisar. (1) "For of Gym Equipments in Boora Panna for public use (Rs. 2.50 Lakh). " (2) For purchase of Gym Equipment in Chahal Panna for public use (Rs. 2.50 Lakh)".	500000	SDO(C) Barwala
22	U.O.No. P.S/MOS (A&M)-2020/79 dt. 12.03.2020	Gram Panchayat, Rajli Tehsil Barwala, District Hisar. "For the construction/completion of Pucca Path Khanpur Road to Naga Pond, Village Rajli."	500000	SDO(C) Barwala
23	U.O.No. P.S/MOS (A&M)-2020/83 dt. 12.03.2020	Gram Panchayat, Shyam Sukh, Tehsil Hisar, District Hisar. "For the construction/completion of Pacca Path, from Bus Stand to Sh. Mahender Sanewal Ex-Sarpanch Dhani, Village Shyam Sukh."	250000	SDO(C) Hisar
24	U.O.No. P.S/MOS (A&M)-2020/71 dt. 12.03.2020	Gram Panchayat, Hasangarh, Tehsil Barwala, District Hisar. "For purchase of Gym Equipments for public use."	250000	SDO(C) Barwala
25	U.O.No. P.S/MOS (A&M)-2020/09 dt. 20.02.2020	Sant Kabir Sewa Samiti (Regd. No. 24) Near Odd Dharmshala, Ratia Road, Tohana, District Fatehabad. "For the Construction of Dharmshala."	500000	SDO(C) Tohana
26	U.O.No. P.S/MOS (A&M)-2020/35 dt. 20.02.2020	Swani Atamanand Haryana, Anusuchit Jati Shiksha Samiti (Regd. No.349) Near Old, Sadar Thana, Rohtak. "For the completion of Buildig & Hall."	1100000	SDO(C) Rohtak
27	U.O.No. P.S/MOS (A&M)-2020/13 dt. 20.02.2020	Deputy Commissioner, Sonipat. "For distribution of sweets amongst children who participated on Republic Day, 2020."	251000	SDO(C) Sonipat
28	U.O.No. P.S/MOS (A&M)-2020/39 dt. 20.02.2020	Dhanak Samaj Sudhar Shiksha Sabha Awam Community Centre Chhatrawas (Regd. No. 161) Thaska Road, Gohana, Sonipat. "For construction/completion of building for public use."	500000	SDO(C) Gohana
29	U.O.No. P.S/MOS (A&M)-2020/55 dt. 26.02.2020	Shri Sant Kabir Sewa Sangh (Regd. 49) Sant Kabir Ashram, Ramrai Gate, Jind. "For the Construction/completion of building for the use of public."	500000	SDO(C) Jind
30	U.O.No. P.S/ MOS (A&M)-2020/87 dt. 17.03.2020 ☑	Deputy Commissioner, Hisar. "For the construction of main gali from Sh. Pali Ram S/o Sh. Chhallu Ram to Sh. Meenu Dhaka S/o Sh. Manga"	999000	BDPO Agroha
31	U.O.No. P.S/ MOS (A&M)-2020/90 dt. 17.03.2020	Deputy Commissioner, Hisar. "For the construction/completion of Paca Path, from bus stand to Sh. Mahender Sanewal Ex-sarpanch Dhani, Village Shyam sukh"	150000	BDPO Agroha
32	U.O.No. P.S/ MOS (A&M)-2020/93 dt. 17.03.2020	Gram Panchayat Sotha, Tehsil Barwala, District Hisar. "For purchase of Gem Equipments for public use."	250000	BDPO Agroha

**Allocation of Discretionary Grants sanctioned by Sh. Narbir Singh, Public Works Minister Haryana, Chandigarh
for the financial year 2019-20.**

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.P.S/PWM/2019/01 dt.20.06.2019	The Palladians R.W.A., A-Block, Sector-47, May field Garden, Gurugram (Regd. No. HR/018/2013/00689). "For Maintenance of roads/Building."	100000	SDM Gurugram
2	U.O.No.P.S/PWM/2019/05 dt.20.06.2019	Secor-110, RWA New Palam Vihar, Phase-1, Gurugram (Regd), A-1/116, Naren Estate, Bajghera Chowk, New Palam Vihar, Gurugram (Regd. No. HR-018-2016-03012), Distt. Gurugram. "For maintainance of roads/Building/"	100000	do
3	U.O.No.P.S/PWM/2019/13 dt.20.06.2019	Residents Sangharash Samiti, Phase-II, New Palam Vihar (Sec. 112), Gurugram (Regd. No. HR-018-2013-01119). "For Construction of Building."	100000	do
4	U.O.No.P.S/PWM/2019/17 dt.20.06.2019	Bhim Singh S/o Jalo Ram, Devilal Colony, Gurugram. "For finanacial assiatance for repairing of house being Poor/needy person."	100000	do
5	U.O.No.P.S/PWM/2019/21 dt.20.06.2019	Keshav Kunj Vishnu Garden RWA, #82A, Keshav Kunj Vishnu Garden, Rajendra Park, Sector 150, Gurugram (Regd. No HR-018-2019-03591) "For repair of roads.	100000	do
6	U.O. No. P.S/PWM/2019/25 dt. 20.06.2019	Resident's Welfare Association, Sector 15, Part II, Gurugram (Regd. No. 280/2013) Distt. Gurugram " For Repair of Gates."	200000	SDM Gurugram
7	U.O. No. P.S/PWM/2019/29 dt. 20.06.2019	Mohlyal Housing & Welfare Association, Mohyal Colony, Jharsa Gurugram (Regd. No. H-7406. " For maintenance of roads".	100000	do
8	U.O. No. P.S/PWM/2019/33 dt. 20.06.2019	Shiv Colony Residents Welfare Association, H.No. 155/1, Village Naharpur Rupa, Distt. Gurugram (Regd. No. 01505) "For repair of Roads".	100000	do
9	U.O. No. P.S/PWM/2019/37 dt. 20.06.2019	RESIDENT WELFARE ASSOCIATION, PALAM VIHAR EXTENSION GURUGRAM (Regd. No. 03541 dated 25.12.2018) " For repair of roads".	100000	do
10	U.O. No. P.S/PWM/2019/09 dt. 20.06.2019	Mewat Kshetriya Gaushala Samiti, Zhir road Ferozepur Jhirka (Nuh) Regd. No. 234/1980 (Old) , Distt. Nuh " For purchase of fodder".	200000	SDM Ferozepur Jhirka.
11	U.O. No. P.S/PWM/2019/45 dt. 20.06.2019	Chetan Dass Gau Sanwardhan Sansthan, Sangel (Nuh) (Regd. 1501), Distt. Nuh " For construction of sheds and purchase for Fodder/medicines for cows".	1100000	SDM Nuh
12	U.O. No. P.S/PWM/2019/41 dt. 20.06.2019	Shri Madhav Jan Sewa Nayas, Opp. I.B. College, G.T. Road, Panipat (Regd. No. 1198/2004), Distt. Panipat. " For constructions of buildings/Two halls and purchase of Shri Madhav Jan Sewa Nayas to be used by all communities.	5000000	SDM Panipat

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
13	U.O. No. P.S/PWM/2019/61 dt. 04.07.2019	Resident development and social group (East Zone), Sector 23A, Gurugram, Regn. No. HR/018/2013/00368. " For repair of roads".	100000	SDM Gurugram
14	U.O. No. P.S/PWM/2019/57 dt. 04.07.2019	Lions Club Sohna Town, Sohna, Distt. Gurugram Regd. Regd.No. 055375." For distributions of school bags, books, study material, shoes and socks to needy/poor children".	250000	SDM Gurugram
15	U.O. No. P.S/PWM/2019/53 dt. 04.07.2019	Shree Chitre Gupt Maharaj Ji Karaysath Bhurji Samaj Sewa Samiti, Sohna, Distt. Gurugram Regd. No. HR/018/2016/02780. " For construction of hall to be used by genral public."	100000	do
16	U.O. No. P.S/PWM/2019/49 dt. 04.07.2019	Shree Sai Baba Dham Evam Sansthan Trust, Tauru, Nuh Regd. No. 606. "For completion of Hall general Public."	100000	SDM Nuh
17	U.O. No. P.S/PWM/2019/73 dt. 09.07.2019	Smt. Kamla Devi W/o Shri Jai Bhagwan, Vill.- Rajpura, P.O.-Sherpur (Gurugram). "For Financial assistance for repairing of house being Poor/Needy person."	50000	SDM Pataudi.
18	U.O.No.Secy/ PWM/2019/77 dt.09.07.2019.	Smt. Manoj W/o Sh. Karan Singh, V.P.O.- Noorgarh (Gurugram). "For Financial assistance for repairing of house being Poor/Needy person."		do
19	U.O.No.Secy/ PWM/2019/81 dt.09.07.2019.	Smt. Sunita W/o Jaswant Singh, V.P.O.- Noorgarh (Gurugram). "For Financial assistance for repairing of house being Poor/Needy person."		do
20	U.O. No. Secy/PWM/2019/85dt. 09.07.2019	Shri Ramjiwan S/o Shri Omprakash Vill. Rajpura, P.O. Sherpur (Gurugram). "For Financial assistance for repairing of house being Poor/Needy person."	50000	SDM Pataudi
21	U.O. No. Secy/PWM/2019/69dt. 09.07.2019	Shri. Dharmender S/o Sh. Roshan Lal Vill. Rajpura, P.O. Sherpur (Gurugram). " For Financial assistance for repairing of house being Poor/Needy person."	50000	SDM Pataudi
22	U.O. No. Secy/PWM/2019/93 dt. 18.07.2019	Privy Residents Welfare Association (PRWA), Gurugram. Regd. No. HR/018/2016/02821. "For maintenance of roads."	100000	SDM Gurugram
23	U.O. No. Secy/PWM/2019/97 dt. 18.07.2019	Senior Citizen Welfare Association of Vatika City (Regd.). Gurugram Regd No. HR/018/2014/01251. "For purchase of furniture."	100000	SDM Gurugram
24	U.O. No. Secy/PWM/2019/10 dt. 18.07.2019	JMD Gardens Residents Welfare Association, Sector 33, Sohna road, Gurugram, Regd. No. 997. "For maintenance of roads."	100000	SDM Gurugram
25	U.O. No. Secy/PWM/2019/10 dt. 18.07.2019	Hero-Honda chowk Sangharsh Samiti (Regd.) Gurugram, Regd. No. HR/018/2013/01144. " For for developments of parks."	100000	SDM Gurugram
26	U.O. No. Secy/PWM/2019/10 dt. 18.07.2019	Federation of Senior Citizen Welfare Forums, Gurugram, Regd. No. HR018/035/2012-13. " For organizing of Medical Camp for needy Senior Citizens."	100000	SDM Gurugram

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
27	U.O.No.Secy/ PWM/2019/113 dt.18.07.2019.	Sheetal Residents Welfare Association (Regd.) Sector-51, Gurugram Regd. No. HR/018/035/2012-13. "For repair of Building."	100000 do	
28	U.O.No.Secy/ PWM/2019/117 dt.18.07.2019.	RWA Independent Floors, Sector 83, Gurugram, Regd No. 3150. "For repair of Building."	100000 do	
29	U.O.No.Secy/ PWM/2019/121 dt.18.07.2019.	Greenwoods City 'A' Block Residents welfare Association, Sector-45, Gurugram, , (Regd. No. HR/018/2013/01007). "For maintenance of roads."	100000 do	
30	U.O.No.Secy/ PWM/2019/125 dt.19.07.2019.	Uniworld Garden II Apartment Owners Association, Sector-47, Gurugram, Regd. No. HR-018-2013-00795. " For maintenance of roads."	100000	SDM Gurugram
31	U.O.No.Secy/ PWM/2019/129 dt.19.07.2019.	Vatika City Apartment Owners Association, Gurugram, Regd. No. HR-018-2016-01427. "For maintanace of roads."	100000 do	
32	U.O.No.Secy/ PWM/2019/133 dt.19.07.2019.	Sanskritik Utsav Samiti, Sector-9 & 9A, Gurugram, Regd. No. HR018201300890, "To promote the cultural activities."	100000 do	
33	U.O.No.Secy/ PWM/2019/137 dt.19.07.2019.	Resident development and social group (East Zone), Sector 23A, Gurugram, Regn. No. HR/018/2013/00368. " For repair of roads".	100000 do	
34	U.O.No.Secy/ PWM/2019/141 dt.19.07.2019.	The Palladians R.W.A., A-Block, Sector-47, May field Garden, Gurugram (Regd. No. HR/018/2013/00689). "For Maintenance of roads/Building."	100000 do	
35	U.O.No.Secy/ PWM/2019/157 dt.22.07.2019.	Rao Kishan Lal High School, Manesar, Distt. Gurugram. "For construction of Rooms in Rao Kishan Lal High School."	500000 do	
36	U.O.No.Secy/ PWM/2019/232 dt.24.07.2019.	Shree Vaishya Aggarwal Samaj, Badshahpur, Distt-Gurugram, Regd. No. HR/018/2019/03776. "For constructio of building."	1100000 do	
37	U.O.No.Secy/ PWM/2019/236 dt.24.07.2019.	Residents Welfare Association New Palam Vihar, Ph-II (Regd.) Gurugram, Regd. No. 03454/2018. "For maintenance of roads."	100000 do	
38	U.O.No.Secy/ PWM/2019/240 dt.24.07.2019.	Residents Welfare Association (Regd.) Sector-39, Housing Borad Colony, Opposite Medanta, Hospital Gurugram, Regd. No. 06-018-2018-03543. "For maintenance of roads".	100000 do	
39	U.O.No.Secy/ PWM/2019/244 dt.24.07.2019.	Residents welfare Association Sector-9A. #732, Gurugram, Regd. No. HR-018-2018-910. "For Maintanance of roads"	100000	SDM Gurugram
40	U.O. No. Secy/PWM/2019/256 dt. 24.07.2019	Dhanak Samaj Sudhar Samiti, Gurugram Regd No. DR/GGN/0041. "For repair of building."	200000	SDM Gurugram

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
41	U.O. No. Secy/PWM/2019/161 dt. 22.07.2019	Smt. Leela Devi Late Sh. Chhote Lal, Vill. Dhani Saniyan, Thanwas. Distt. Narnaul at Mahendergarh. " For Financial Assistance for repair of house being a poor widow lady."	100000	SDM Narnaul
42	U.O. No. Secy/PWM/2019/168 dt. 22.07.2019	Gram Panchayat, Vill. Nayan (Dhani Bisna) Distt. Narnaul at Mahendergarh. " For purchase of sports items/equipments for the use of village youths."	100000	SDM Narnaul
43	U.O. No. Secy/PWM/2019/164 dt. 22.07.2019	Gram Panchayat Vill. Datal Distt. Narnaul at Mahendergarh. " For purchase of sports items/equipments for the use of village youths."	100000	SDM Narnaul
44	U.O. No. Secy/PWM/2019/172 dt. 22.07.2019	Gram Panchayat Vill. Bamanwas Distt. Narnaul at Mahendergarh. " For purchase of sports items/equipments for the use of village youths."	100000	SDM Narnaul
45	U.O. No. Secy/PWM/2019/180 dt. 22.07.2019	Gram Panchayat Vill. Ishlampura, Distt. Narnaul at Mahendergarh. " For purchase of sports items/equipments for the use of village youths."	100000	SDM Narnaul
46	U.O. No. Secy/PWM/2019/188 dt. 22.07.2019	Gram Panchayat Vill. Jainpur, Distt. Narnaul at Mahendergarh. " For purchase of sports items/equipments for the use of village youths."	100000	SDM Narnaul
47	U.O. No. Secy/PWM/2019/192 dt. 22.07.2019	Gram Panchayat Vill. Biharipur, Distt. Narnaul at Mahendergarh. " For purchase of sports items/equipments for the use of village youths."	100000	SDM Narnaul
48	U.O. No. Secy/PWM/2019/184 dt. 22.07.2019	Gram Panchayat Vill. Karoli, Distt. Narnaul at Mahendergarh. " For purchase of sports items/equipments for the use of village youths."	100000	SDM Narnaul
49	U.O. No. Secy/PWM/2019/153 dt. 22.07.2019	Gram Panchayat Vill. Lujota, Distt. Narnaul at Mahendergarh. " For purchase of sports items/equipments for the use of village youths."	100000	SDM Narnaul
50	U.O. No. Secy/PWM/2019/264 dt. 24.07.2019	Manjita W/o Sh. Rakesh, Vill.- Kotia, P.O. Kanina, Distt. Mahendergarh. "For repair of house being a poor person."	150000	SDM Kanina
51	U.O. No. Secy/PWM/2019/145 dt. 19.07.2019	Shree Krishan Parnami Gaushala, Vill- Rampura Bishnoiyan, Distt.- Sirsa. " For purchase of fodder/construction of shed."	250000	SDM Sirsa
52	U.O. No. Secy/PWM/2019/149 dt. 19.07.2019	Shree Ghasi Ram Gathwala Khap Panchayat Parishad Ahulana, (Gohana), Distt. Sonapat, Regd. No. 115. "For construction/development of Malik Bhawan, Baroda road, Gohana."	500000	SDM Gohana

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
53	U.O. No. Secy/PWM/2019/65 dt. 19.07.2019	Haryana Masters Athletic Association, panchkula, Regd. No. 378. "To promote sports activities (promotion of Athletics among the master athletes of the state) to inspire the elderly age group for the professional sport and to meet the expenditure for conducting State Master Athletic Championship at Panchkula in month of Nov 2019".	1100000	SDM Panchkula
54	U.O. No. Secy/PWM/2019/248 dt. 24.07.2019	Ankita Sharma D/o Shri Shakti Chander Sharma, H. No. 827, Sector-12, Panchkula. "To meet the expenditure/fee for higher education being a poor girl."	50000	do
55	U.O. No. Secy/PWM/2019/252 dt. 24.07.2019	Vidya Sagar International School, Jafarpur Majra Gharora Tigaon, Ballabhgarh (Faridabad). Regd. No. SS-41/FBD-41/ENG & HD. "For Maintanance of Building and white wash."	200000	SDM Ballabhgarh
56	U.O. No. Secy/PWM/2019/260 dt. 24.07.2019	State Basket Ball Association Haryana, 356/5 Gandhi Nagar, Jind. Regd. No. 956 "for purchace of sports items for Youths."	100000	SDM Jind
57	U.O. No. Secy/PWM/2019/89 dt. 18.07.2019	B.K.D. Education Society, Vill. Nathera Distt. Rewari, Regd. No. HR/RWR/2014/00192. " For construction for library building."	200000	SDM Kosli
58	U.O. No. Secy/PWM/2019/196 dt. 24.07.2019	District Council for Child Welfare Rewari. "For the development of skating rink."	51000	SDM Rewari
59	U.O. No. Secy/PWM/2019/200 dt. 24.07.2019	Gram Panchayat Vill. Kakoria, Rewari. " For purchase of furniture and electric goods."	1500000	SDM Rewari
60	U.O. No. Secy/PWM/2019/204 dt. 24.07.2019	Samaj Sudhar Smiti Shiv Mandir, Village Lisana, Rewari. Regd. No. HR017/2018/01027. " For constrution of RCC Hall for use of general public"	300000	SDM Rewari
61	U.O. No. Secy/PWM/2019/208 dt. 24.07.2019	Kayasth (Bhurji) Smaj Sewa Smiti, Rewari. Regd. No. HR/017/2018/01094. "For Development of Social/Cultural Activities."	150000	SDM Rewari
62	U.O. No. Secy/PWM/2019/212 dt. 24.07.2019	Amateur Games and sports promotion Association, Haryana, Rewari, Regd. No. 01027. "For purchase of Sports items for youths."	21000	SDM Rewari
63	U.O. No. Secy/PWM/2019/216 dt. 24.07.2019	Lokhit Society, H. No. 5176/6, Mohalla Khasapura, Jagan Gate, Rewari. Regd. No. 01034. "For Development of Cultural Activities."	11000	do
64	U.O. No. Secy/PWM/2019/220 dt. 24.07.2019	Vaidik Ashram samiti Delhi road, Rewari. Regd. No. 0114. "For construction of RCC hall for use the general public."	300000	do
65	U.O. No. Secy/PWM/2019/224 dt. 24.07.2019	Sarswati Vihar Vikas Samiti, Village Chhuriyawas, Rewari. Regd No. 00160. "For purchase of sport items for youths."	11000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
66	U.O. No. Secy/PWM/2019/228 dt. 24.07.2019	Yash Shiksha Evum Krishi Paryavarana Sanshthan, V.P.O.-Karoli (Rewari), Regd. No. HRRWR201300083. "For Maintenance of Building and white wash."	200000 SDM Kosli. 50000 SDM Rewari	
67	U.O. No. Secy/PWM/2019/268 dt. 24.07.2019	Sehyong Lioness District, 321-A-3, H.No. 796, Sector-3, Rewari, Regn. No. 321-A-3, "For development of cultural activities."		
68	U.O. No. Secy/PWM/2019/272 dt. 24.07.2019	Aneja Education Society, 244-L, Model Town, Rewari, Regn. No. 00141 dated 31.01.2014. "For development of School Library and purchase of books."		
69	U.O. No. Secy/PWM/2019/276 dt. 24.07.2019	Yaduvanshi Society for Educational Mission, Rewari Regn. No. 1651 dated 29- 12-1977. "For maintanance of Building and white wash."		
70	U.O. No. Secy/PWM/2019/280 dt. 24.07.2019	Rao Bane Singh Sikhsha Samiti, Village Kapriwas, District Rewari Regn. No. 3313 dt. 01.03.2002. "For maintanance of Building and white wash."		
71	U.O. No. Secy/PWM/2019/284 dt. 24.07.2019	Vivekanand Sr. Sec. School, Vill. Dharuhera, District Rewari, Regn. No. 531068. "For development of Sports activities."	20000 do	
72	U.O. No. Secy/PWM/2019/288 dt. 24.07.2019	Shri Baba Roopa Dass Mandir, vill. Dungerwas, District Rewari. Regn. NO. 381 dt. 04.06.1992. "	50000 do	
73	U.O.No.Secy/ PWM/2019/292 dt.24.07.2019	Jinda Ram Memorial Trust, T.P. Scheme, Rewari, Regd. No. 7520, Dated -2013- 2014. "For purchase of Books and Funiture for library of JRM Kids School, Rewari."	100000	do
74	U.O.No.Secy/ PWM/20 1 9/296 dt.24.07.2019	Shri Piplashwar Mahadev Sewa Samiti, H. No. 702, Madhu V ihar, Ward No 5 Rewari. Regd. No. HR/01 7/2019/01027. "For construction of RCC Hall."	100000	do
75	U.O.No.Secy/ PWM/20 1 9/300 dt.24.07.2019	Shri Shyam Bahadur Sewa Mandal, H. NO.645, Kayasthwara, Rewari. Regd. No.CIT (E) Chd/12AA/AASTS6346K/2017- 18. "For •romotion of cultural activities."	50000 do	
76	U.O. No. Secy/PWM/2019/304 dt. 24.07.2019	Govt. Middle School, Vill. Kishangarh Distt. Rewari. "For purchase of Electric goods."	100000	do
77	U.O. No. Secy/PWM/2019/308 dt. 24.07.2019	Swami Vivekanad Education Society, VPO Chillar, Distt. Rewari. Regd. No. 00184 Dated 2014. "For maintenance of building and white wash."	100000	do
78	U.O. No. Secy/PWM/2019/312 dt. 24.07.2019	GSSS Vill. Gokalgarh, Rewari. "For purchase of furniture and repairing of school building."	150000	do
79	U.O. No. Secy/PWM/2019/316 dt. 24.07.2019	Khushi Ram Memorial School Vill. Bharawas, Rewari. Regd. No. HRRWR 349. "For development of Library and purchase of books and furniture."	200000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
80	U.O. No. Secy/PWM/2019/320 dt. 24.07.2019	BMN Shiksha Samiti, Vill. Jonawas, Rewari. Regd.No. 633. "For development for library and purchase of books."	150000	do
81	U.O. No. Secy/PWM/2019/324 dt. 24.07.2019	Lions club Rewari, Lions Bhawan Model Town, Rewari. Regd.No. 31828. "For promote cultural activities."	100000	do
82	U.O. No. Secy/PWM/2019/328 dt. 24.07.2019	Yuva Rasht Shakti VPO Kakoria, Rewari. Regd.No. 341. "For purchase of sports goods items."	51000	do
83	U.O. No. P.S./PWM/2019/343dt. 24.07.2019	Baba Jaharvir Gogaji Samiti, Khasra No. 274, Vill. Sultanpur, Tehsil Farrukhnagar, Distt. Gurugram. Regd. No. 03488/11/2018. "For repair of hall being used by general public."	100000	SDM Pataudi
84	U.O. No. P.S./PWM/2019/355 dt. 08.08.2019	Shree Krishana Charitable Trust Gurugram. Regd No. 9731/2018, Distt Gurugram."For construction of halls/rooms."	5000000	SDM Gurugram
85	U.O. No. P.S./PWM/2019/355 dt. 08.08.2019	Yadav Kalyan Parishad, Gurugram. Regd No. 135, Distt Gurugram. "For construction of hall being used by general public."	2100000	do
86	U.O.No.P.S/ PWM/2019/363 dt. 08.08.2019	Smt. Sushila W/o Late Shri Ramesh Vill. Hajipur (Gurugram), Distt. Gurugram. "For repair of house being a poor/needy person."	200000	SDM Gurugram (South)
87	U.O.No.P.S/ PWM/2019/371 dt. 08.08.2019	Shri Ramesh Yadav, Gali No. 12B, Patel Nagar, Gurugram. "For repair of house being a poor/needy person."	2100000	SDM Gurugram
88	U.O.No.P.S/ PWM/2019/379d 1.08.08.2019	Rekha Mehra W/o Shri Vikram Singh,Vill.- Sohna Dhani, Teh. Sohna (Gurugram). "For repair of house being a poor/needy person."	50000	SDM Gurugram (South)
89	U.O.No.P.S/ PWM/2019/383 dt.08.08.2019	Sh. Inderpal S/o Hari Singh, Vill.- Sohna Dhani, Teh Sohna (Gurugram). "For repair of house being a poor/needy _person."	50000	do
90	U.O.No.P.S/ PWM/2019/411 dt.08.08.2019	Swami Amardev Vidhalya Trust, Fataudi 21,00 (Gurugram) (Regd. No. 183), Distt. Gurugram. "To promote social activities by organizing of marriage of 100 poor all communities girls."	2100000	SDM Pataudi
91	U.O.No.P.S/ PWM/2019/415 dt.08.08.2019	Mohan Lal S/o Sh. Hari Singh, Vill. Sohna Dhani, Teh. Sohna (Gurugram), Distt. Gurugram. "For repair of house being a poor/needy person."	50000	SDM Gurugram
92	U.O.No.P.S/ PWM/2019/347 dt.07.08.2019	The Legend Condominium Association, Sushant Lok, Phase-3, Sector-57, Gurugram (Regd. No. DR/GGN/111 /207- Distt. Distt. Gurugram. "For repair of roads."	100000	SDM Gurugram
93	U.O.No.P.S/ PWM/2019/367dt.08.08 .2019	Palam Vihar Extension Residents Welfare Association, Gurugram, Dist. Gurugram. "For repair of roads."	100000	do

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
94	U.O. No. P.S./PWM/2019/375 dt. 08.08.2019	Tahira W/o Sahab Deen R/o Mohela Tukely, Vill. Shikrawa, Distt Nuh. " For Financial assistance to Tahira due to marriage of his daughter being poor and BPL person."	200000	SDM Punhana
95	U.O. No. P.S./PWM/2019/419 dt. 08.08.2019	Smt. Renu W/o Late Shri Naveen Yadav, Vill. Udaka, Nuh."For repair of house being a poor/needy person."	200000	SDM Nuh
96	U.O. No. P.S./PWM/2019/387 dt. 08.08.2019	Mahender Singh S/o Sh. Hakam Chand Vill. Chundhika, Tehsil Tauru, Nuh. " For repair of house being a poor/needy person."	50000	SDM Tauru
97	U.O. No. P.S./PWM/2019/391 dt. 08.08.2019	Ram Niwas S/o Lal Chand Vill Didhara, Tehsil Tauru, Nuh. " For repair of house being a poor/needy person."	50000	SDM Tauru
98	U.O. No. P.S./PWM/2019/339 dt. 08.08.2019	"Mera Gaon Mera Desh" Swabhiman Manch, Vill. Naichana, Tehsil Bawal, District Rewari. Regd. No. 300. "For organizing Health Camps. Distribution of clothes to poor and to promote sports and cultural activities and plantation and enviromental protection."	500000	SDM Rewari
99	U.O. No. P.S./PWM/2019/407 dt. 08.08.2019	Gram Panchayat Dhani Kolana, Rewari. "To pave the street from PWD road to Dhani Kolana."	500000	SDM Rewari
100	U.O. No. P.S./PWM/2019/351 dt. 08.08.2019	Jai Bhagwan S/o Daya Singh VPO Bhatal Jattan, Hisar. "For repair of house being a needy/poor person."	200000	SDM Hansi
101	U.O. No. P.S./PWM/2019/359 dt. 08.08.2019	Karam Chand S/o Jeet Singh Village Raila Sector 12, Panchkula. "For repair of house being a poor/needy person."	200000	SDM Panchkula
102	U.O. No. P.S./PWM/2019/395 dt. 08.08.2019	Virender Singh S/o Sh. Ranvir Singh H.No. DG-658/2, Ward No. 7, Gali No. 4, Adarsh Colony, Palwal."For repair of house being a poor/neely person."	50000	SDM Palwal
103	U.O. No. P.S./PWM/2019/176 dt. 22.07.2019	Gram Panchayat, Vill Chilaro, District Narnaul at Mahendergarh. "For puchase of sports items/ Equipments for the use of village youths."	100000	SDM Narnaul
104	U.O. No. P.S./PWM/2019/332 dt. 26.07.2019	Gram Panchayat, village Bayal, District Narnaul at Mahendergarh. "For purchase of sports items/ Equipments for the use of village youths."	100000	do
105	U.O. No. P.S./PWM/2019/427 dt. 22.08.2019	Youth Club, Gurugram, Distt. Gurugram (Regd No. 03171). "For purhcase of sports items to promot, social/cultural activities.	200000	SDM Gurugram
106	U.O. No. P.S./PWM/2019/435 dt. 22.08.2019	Gram Panchayat Hassanpur (Gurugram) Distt. Gurugram, "For construction of SC Shamshanghat Shed."	400000	SDM Gurugram
107	U.O. No. P.S./PWM/2019/439 dt. 22.08.2019	Gram Panchayat, Hassanpur (Gurugram), Distt. Gurugram, "For construction ofB/wall Shamshanghat."	200000	SDM Gurugram

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
108	U.O. No. P.S./PWM/2019/455 dt. 22.08.2019	Sh. Satish Kumar Tanwar S/o SH. Raja Ram, Sohna (Gurugram), Distt. Gurugram. "For repair of house being a poor/needly person."	100000	SDM Gurugram
109	U.O. No. P.S./PWM/2019/459 dt. 22.08.2019	Gram Panchayat Budhera, Distt. Gurugram. "For consturction of Balmiki chaupal."	1500000	do
110	U.O. No. P.S./PWM/2019/463 dt. 22.08.2019	Gram Panchayat Mankrola, Distt. Gurugram. "For consturction of Brahman chaupal."	2000000	do
111	U.O. No. P.S./PWM/2019/467 dt. 22.08.2019	Gram Panchayat Mankrola, Distt. Gurugram. "For consturction for Harijan chaupal."	2000000	SDM Gurugram
112	U.O. No. P.S./PWM/2019/471 dt. 22.08.2019	Gram Panchayat Sadhrana, Distt. Gurugram. "For consturction for Harijan chaupal."	1500000	do
113	U.O. No. P.S./PWM/2019/475 dt. 22.08.2019	Gram Panchayat Sadhrana, Distt. Gurugram. "For consturction for Rajput chaupal."	1500000	do
114	U.O. No. P.S./PWM/2019/479 dt. 22.08.2019	Gram Panchayat Sadhrana, Distt. Gurugram. "For consturction for Balmiki chaupal."	1500000	do
115	U.O. No. P.S./PWM/2019/483 dt. 22.08.2019	Gram Panchayat Kherki, Distt. Gurugram. "For consturction of B/Wall of School."	1000000	do
116	U.O. No. P.S./PWM/2019/487 dt. 22.08.2019	Gram Panchayat Bajghera, Distt. Gurugram. "For consturction of Parjapati chaupal."	1500000	do
117	U.O. No. P.S./PWM/2019/491 dt. 22.08.2020	Gram Panchayat Garhi Sarsaru, Distt. Gurugram. "For consturction of B/Wall of School."	1500000	do
118	U.O. No. P.S./PWM/2019/495 dt. 22.08.2019	Gram Panchayat Judola, Distt. Gurugram. "For consturction of Streets."	1000000	do
119	U.O. No. P.S./PWM/2019/499 dt. 22.08.2019	Gram Panchayat Dhana, Distt. Gurugram. "For consturction of W/Wall of Shahid Park."	1000000	do
120	U.O. No. P.S./PWM/2019/503 dt. 22.08.2019	Gram Panchayat Bhangrola, Distt. Gurugram. "For consturction of Dhani Rasta."	500000	do
121	U.O. No. P.S./PWM/2019/507 dt. 22.08.2019	Gram Panchayat Sultanpur, Distt. Gurugram. "For consturction of Dhani Rasta."	1500000	do
122	U.O. No. P.S./PWM/2019/518 dt. 22.08.2019	Anupam Mission, Gurugram (Regd No. 39957), For purchase of books/begs/dresses for poor/needly school going chaldron."	200000	SDM Gurugram
123	U.O. No. P.S./PWM/2019/447 dt. 22.08.2019	Kumaun Bhratri Mandal, Shiv Nagar, Gurugram, (Reg. No. 756),Distt. Gurugram. "For promotion of cultural/sports activities."	200000	SDM Gurugram
124	U.O. No. P.S./PWM/2019/443 dt. 22.08.2019	Gram Panchaya, Mankrola (Gurugram) Distt. Gurugram. "For construction of B/wall village pond and Gau Ghat."	1000000	SDM Gurugram
125	U.O. No. P.S./PWM/2019/522 dt. 28.08.2019	Gram Panchaya, Sadhrana (Gurugram) Distt. Gurugram. "For construction of Brahman Chaupal."	1500000	SDM Gurugram
126	U.O. No. P.S./PWM/2019/526 dt. 28.08.2019	Gram Panchaya, Wazirpur (Gurugram) Distt. Gurugram. "For construction of B.C Chaupal."	1500000	SDM Gurugram

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
127	U.O. No. P.S./PWM/2019/530 dt. 28.08.2019	Gram Panchaya, Wazirpur (Gurugram) Distt. Gurugram. "For construction of General Chaupal at village-Hamirpur."	1500000	SDM Gurugram
128	U.O. No. P.S./PWM/2019/534 dt. 28.08.2019	Gram Panchaya, Bajghera (Gurugram) Distt. Gurugram. "For construction of B.C. Chaupal."	1500000	SDM Gurugram
129	U.O. No. P.S./PWM/2019/538 dt. 22.08.2019	Gram Panchayat Sakatpur, Distt. Gurugram. "For consturction of B/Wall of Kabristan."	1500000	do
130	U.O. No. P.S./PWM/2019/542 dt. 22.08.2019	Gram Panchayat Garhi, Distt. Gurugram. "For consturction of Balmiki chaupal."	1500000	do
131	U.O. No. P.S./PWM/2019/546 dt. 28.08.2019	Gram Panchayat Garhi, Distt. Gurugram. "For consturction of General chaupal."	1500000	do
132	U.O. No. P.S./PWM/2019/550 dt. 28.08.2019	Gram Panchayat Dharampur, Distt. Gurugram. "For consturction of General chaupal."	1500000	do
133	U.O. No. P.S./PWM/2019/554 dt. 28.08.2019	Gram Panchayat Babupur, Distt. Gurugram. "For consturction of Hall of B.C. chaupal."	1500000	do
134	U.O. No. P.S./PWM/2019/403 dt. 08.08.2019	Saini Sabha Rewari. Regd. No. 102/2011, Distt Rewari. "For constructions of rooms in Saini Public School Rewari."	2100000	SDM Rewari
135	U.O. No. P.S./PWM/2019/431 dt. 22.08.2019	B.K.D. Education Society, Vill. Nathera Distt. Rewari, Regd. No. HR/RWR/2014/00192. " For repair of building."	300000	SDM Kosli
136	U.O. No. P.S./PWM/2019/451 dt. 22.08.2019	Sh. Birender Singh S/o Sh. Ram Niwas Vill. Mumtajpur, Distt. Rewari. "For repair of house being a poor/needy person."	200000	do
137	U.O. No. P.S./PWM/2019/515 dt. 22.08.2019	Deputy Commissioner Rewari, " For distribution of sweets/awards amongst the children participated in Independence Day Parade."	400000	SDM Rewari
138	U.O. No. P.S./PWM/2019/511 dt. 22.08.2019	Maharaja Agrasen Educational Society, Rewari (Regd. No. 00005/2016). Distt Rewari "For construction of Rooms/repair of building of school."	1100000	SDM Rewari
139	U.O. No. P.S./PWM/2019/423 dt. 14.08.2019	Khatli Samajik Vikas Mandal Faridabad (Regd.) Faridabad (Regd. No. 160) Distt. Faridabad "for construction of Dharamshala."	1100000	SDM Faridabad
140	U.O. No. P.S./PWM/2019/562 dt. 12.09.2019	Suryodaya Sr. Sec. School Mamria, Thethar (Rewari). Regt. No. 579 Affiliation No. 531422/CBSE. "For construction of ramp, removal of electric line and construction of building."	50000	SDM Rewari
141	U.O. No. P.S./PWM/2019/558 dt. 12.09.2019	Municipal Committee, Farrukhnagar, Distt. Gurugram. "For construction of gali from Sultanpur-Farrukhnagar road to Shri Maya Ram Sharma's house."	300000	SDM Pataudi
142	U.O. No. P.S./PWM/2019/566 dt. 12.09.2019	Amateur Circle Kabaddi Rederation of India, Chandigarh, Regd. No. 4170/2011. "For promotion of sports activities."	200000	SDM Panchkula

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
143	U.O. No. P.S./PWM/2019/570 dt. 18.09.2019	Resident Welfare Association, Housing Board Colony, Sector 10A, Gurugram, Regd. No. HR-18/201300746, Distt. Gurugram. "For maintenance of road."	200000	SDM Gurugram

Allocation of Discretionary Grants sanctioned by Sh.Anil Vij, Health & Sports Minister, Haryana,				
Chandigarh for the financial year 2019-20.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. PS/HM/2017/01 dt.25.06.2019	Shri Radha Krishan Dharamshala Committee (Regd. No. 009396), Ajit Nagar, Ambala Cantt., Distt. Ambala. "For construction of Rooms and purchase of Acs for use in Dharamshala"	11,00,000/-	SDO(C) Ambala Cantt.
2	U.O.No. PS/HM/2017/05 dt.25.06.2019	Municipal Corporation, Ambala(Sadar), Distt. Ambala. "For renovation of Dharamshala of Bandhu Colony, Ambala Cantt."	11,00,000/-	do-
3	U.O.No. PS/HM/2017/09 dt.25.06.2019	Shiv Mandir Dharamshala Sabha (Regd. No. 01011), Ambala Cantt., Distt. Ambala. "For completion of pending work of shiv Mandir Dharamshala, Vijay Nagar, Vashisht Nagar, Near Babyal Road, Ambala Cantt. "	10,00,000/-	do-
4	U.O.No. PS/HM/2017/13 dt.25.06.2019	Gurudwara Sri Guru Sabha (Reg.), Gobind Nagar, Ambala Cantt., Distt. Ambala (Regd. No. 2686). "For construction of Community Hall, Parking for use of public"	25,00,000/-	do-
5	U.O.No. PS/HM/2017/20 dt.04.07.2019	Municipal Corporation, Ambala(Sadar), Distt. Ambala. "For renovation of Dharamshala at Tundla Mandi, Ambala Cantt."	15,00,000/-	SDO(C) Ambala Cantt.
6	U.O.No. PS/HM/2017/24 dt.12.07.2019	बलवीर हकीकत राय स्मारक, अखाड़ा श्री दयाल गुरु शिव मंदिर(रजि० न० 136) अम्बाला छावनी। "For coompletion of Pending Construction of work of अखाड़ा ."	10,00,000/-	do-
7	U.O.No. PS/HM/2017/28 dt.12.07.2019	M.L. Arya Girls High School, Ambala Cantt.(Affiliation No. 1757/5199-5200), Distt. Ambala. "For construction of School Building"	5,00,000/-	do-
8	U.O.No. PS/HM/2017/32 dt.12.07.2019	Scientific Apparatus Manufacture & Expoprters Association, Ambala (Regd. No. HR/AMB/2014/0027), Distt. Ambala. "For welfare of Association and to promote cultural activities"	1,00,000/-	do-
9	U.O.No. PS/HM/2017/36 dt.12.07.2019	Ambala Branch of NIRC of ICAI (the Institute of Chartered Accountants of India), Ambala Cantt. Distt. Ambala. "For welfare of the ICAI Branch, Ambala Cantt. and to promote cultural activities"	1,00,000/-	do-
10	U.O.No. PS/HM/2017/40 dt.12.07.2019	Nagrik Manch, Mahesh Nagar, Ambala Cantt. Distt. Ambala . "To promote cultural activities"	1,00,000/-	do-
11	U.O.No. PS/HM/2017/44 dt.12.07.2019	श्री गौरी शंकर संस्था (रजि० न० HR0022017-00878)अम्बाला छावनी। "For coompletion of Pending construction work of Gauri Shankar Dharamshala ."	20,00,000/-	do-
12	U.O.No. PS/HM/2017/48 dt.12.07.2019	Municipal Corporation, Ambala(Sadar), Distt. Ambala. "For construction of Dharamshala at Village Khojkipur, Ambala ."	21,00,000/-	XEN, MC Ambala Sadar
13	U.O.No. PS/HM/2017/52 dt.12.07.2019	Municipal Corporation, Ambala(Sadar), Distt. Ambala. "For construction of Gawalmandi Dharamshala , Ambala ."	10,00,000/-	do-
14	U.O.No. PS/HM/2017/56 dt.16.07.2019	Kashir Sabha Ambala (Regd. No. 3227, dt. 18.02.2002) Ambala Cantt. Distt. Ambala. "for construction of Dharamshala at Kashmiri Bhawan, Village Sarsehri, Ambala"	10,00,000/-	SDO(C) Ambala Cantt.
15	U.O.No. PS/HM/2017/60 dt.17.07.2019	Municipal Corporation, Ambala(Sadar), Distt. Ambala. "For completion of pending contruction work of Ambedkar Bhawan (Dharamshala) in Babyal, Ambala Cantt.."	10,00,000/-	XEN, MC Sadar Ambala
16	U.O.No. PS/HM/2017/64 dt.19.07.2019	Municipal Corporation, Ambala(Sadar), Distt. Ambala. "For construction Community Hall in Khatik Mandi, Ward No. 20, Ambala Cantt.."	20,00,000/-	XEN, MC Sadar Ambala
17	U.O.No. PS/HM/2017/68 dt.23.07.2019	Municipal Council, Ambala Cantt. Distt. Ambala. "For construction Dharamshala in Village Machhaunda."	20,00,000/-	SDO(C) Ambala Cantt.
18	U.O.No. PS/HM/2017/72 dt.25.07.2019	Sh. Sarabjot Singh S/o Sh. Jatinder Singh, Village Dheen, Tehsil Barara, Ambala Distt. Ambala. "For financial assistance to participate in Shooting World Cup (Senior) at Rio, Brazil being a poor person"	1,00,000/-	SDO(C) Barara
19	U.O.No. PS/HM/2017/76 dt.01.08.2019	Smt. Meena Devi W/o Late Sh. Jasvinder Singh, H. No. 1193, Sai ka Bagh, Shivala Mandi, Ambala Cantt. Distt. Ambala. "For financial assistance for repair of her house being a poor lady"	1,00,000/-	SDO(C) Ambala Cantt.
20	U.O.No. PS/HM/2017/80 dt.01.08.2019	Tent Welfare Association (Regd. No. 00696), Ambala Cantt. Distt. Ambala. "For construction of Tent Welfare Association Dharamshala for General public use"	21,00,000/-	XEN, MC Ambala Cantt.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
21	U.O.No. PS/HM/2017/84 dt.01.08.2019	Retired Loco Running Staff Welfare Organization (Regd. No. HR-002-2017-00894), Ambala Cantt., Distt. Ambala. "To promote cultural activities"	2,00,000/-	SDO(C) Ambala Cantt.
22	U.O.No. PS/HM/2017/88 dt.16.08.2019	Gram Panchayat, Village Panjokhra Sahib, Ambala. "To promote sports and cultural activities"	5,00,000/-	XEN (Panchayti Raj), Ambala Cantt.
23	U.O.No. PS/HM/2017/91 dt.16.08.2019	Shri Guru Ravi Dass Janamsthan Yatri Niwas (Regd. No. 71 of 1991-92), Village Sirasgarh, Mullana, Ambala. "For construction of Yatri Newas at Village Sirasgarh, Mullana, Ambala"	21,00,000/-	SDO(C) Barara
24	U.O.No. PS/HM/2017/95 dt.16.08.2019	Sh. Ashok Kumar S/o Sh. Roshan Lal, #476/7, Prem Nagar, Ambala City. "For financial assistance for treatment of his wife being a poor person"	1,00,000/-	SDO(C) Ambala City
25	U.O.No. PS/HM/2017/99 dt.16.08.2019	Municipal Council, Ambala Cantt. Distt. Ambala. "For re-construction of Dhobi Ghat and construction of one room at Dhobi Ghat near Hathikhana Mandir, Ambala Cantt."	20,00,000/-	SDO(C) Ambala City
26	U.O.No. PS/HM/2017/103 dt.16.08.2019	Municipal Council, Ambala Cantt. Distt. Ambala. "For construction of cycle track along with lights around the track in Gandhi Ground, Ambala Cantt."	30,00,000/-	SDO(C) Ambala Cantt.
27	U.O.No. PS/HM/2017/107 dt.16.08.2019	ब्राह्मण समाज कल्याण परिषद(रजि० न० 2315) भगवान परशुराम धाम न्यू प्रीत नगर, महेश नगर, अम्बाला छावनी। "For completion of pending construction work of Bhagwan Parashuram Dharamshala, New Preet Nagar, Mahesh Nagar, Ambala Cantt."	10,00,000/-	SDO(C) Ambala Cantt.
28	U.O.No. PS/HM/2017/111 dt.16.08.2019	Aggarwal Fellowship Club (Regd. No. 835), Ambala Cantt.. "To promote social activities such as running and maintenance of Mobile Dispensary and funeral van, time to time organizing of Blood Donatoin Camps etc."	10,00,000/-	SDO(C) Ambala Cantt.
29	U.O.No. PS/HM/2017/115 dt.16.08.2019	Dussehra Committee, Railway Colony, Ambala Cantt. (Regd. No. 00674), Distt. Ambala. "To promote cultural activities and purchase of Artificial Ornaments, Music Systems etc."	5,00,000/-	SDO(C) Ambala Cantt.
30	U.O.No. PS/HM/2017/118 dt.16.08.2019	Shri Ramlila Committee (Regd. No. 21,2008-09), Anaj Mandi, Ambala Cantt. Distt. Ambala "To promote cultural activities"	5,00,000/-	SDO(C) Ambala Cantt.
31	U.O.No. PS/HM/2017/121 dt.16.08.2019	श्री रामलीला कमेटी(रजि० न० 00819-2017) बजाजा बाजार, अम्बाला कैन्ट जिला अम्बाला। "To promote cultural activities and purchase of Artificial Ornaments, Music Systems etc."	5,00,000/-	SDO(C) Ambala Cantt.
32	U.O.No. PS/HM/2017/124 dt.27.08.2019	Municipal Council, Ambala Cantt. "For construction of Hall at Balmiki Dharamshala, Village Kardhan, Ambala"	15,00,000/-	SDO(C) Ambala Cantt.
33	U.O.No. PS/HM/2017/128 dt.27.08.2019	Cantonment Board, Ambala Cantt. "For laying of water pipeline in Cantonment Area, Ambala Cantt. Topkhana Prade"	20,00,000/-	CEO, Cantonmen t Board, Amb ala Cantt.
34	U.O.No. PS/HM/2017/132 dt.27.08.2019	Municipal Council, Ambala (Sadar) "For construction of fountain and development of Tonga Stand Chowl, Ambala Cantt."	20,00,000/-	XEN, MC, Ambal a Cantt.
35	U.O.No. PS/HM/2017/136 dt.27.08.2019	Sri Sanatan Dharam Shiv Mandir Sabha (Regd. No. 01237), Lal Kurti Bazar, Ambala Cantt. "For construction of Dharamshala"	20,00,000/-	SDO(C) Ambala Cantt.
36	U.O.No. PS/HM/2017/140 dt.27.08.2019	Municipal Council, Ambala (Sadar) "For turfing of grass and plantation of trees in Gandhi Ground, Ambala Cantt."	11,00,000/-	XEN, MC, Ambal a Cantt.
37	U.O.No. PS/HM/2017/144 dt.27.08.2019	HSIDC Estate Industries Association, Industrial Estate, Ambala Cantt. (Regd. No. 1355/2001-2002) "For laying pipeline to drainage flood water"	5,00,000/-	SDO(C) Ambala Cantt.
38	U.O.No. PS/HM/2017/148 dt.29.08.2019	Sh. Girdhari Lal S/o Sh. Dinesh #9, Ram Bagh Road, Gawal Mandi, Ambala Cantt. Distt. Ambala. "To compensate grounds due to death of her young son"	1,00,000/-	SDO(C) Ambala Cantt.
39	U.O.No. PS/HM/2017/152 dt.29.08.2019	Municipal Council, Ambala Cantt. Distt. Ambala. "For construction of Dharamshala at Pakki Sarai, Ambala Cantt."	20,00,000/-	XEN, MC, Ambal a Cantt.
40	U.O.No. PS/HM/2017/15629. 08.2019	Municipal Council, Ambala Cantt. Distt. Ambala. "For construction of Dharamshala at Rampur, Ambala Cantt."	20,00,000/-	XEN, MC, Ambal a Cantt.
41	U.O.No. PS/HM/2017/160 dt. 29.08.2019	पर्वतीय उत्तरांचल सभा अंबाला (रजि. न. 0153), अंबाला छावनी(जिला अंबाला) "For construction of Parvtiya Uttranchal Sabha Dharamshala, Chanderpuri Colony, Village Machhouna, Ambala Cantt."	10,00,000/-	SDO(C) Ambala Cantt.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
42	U.O.No. PS/HM/2017/164 dt. 29.08.2019	Municipal Council, Ambala (Sadar) Distt. Ambala. "For construction of Ramdasiya Dharamshala, Village Kalrehari, Ambala Cantt."	20,00,000/-	XEN, MC,Ambala (Sadar)
43	U.O.No. PS/HM/2017/172 dt. 02.09.2019	Municipal Council, Ambala (Sadar) Distt. Ambala. "For construction of Dharamshala in Village Boh, Ambala City"	20,00,000/-	XEN, MC,Ambala (Sadar)
44	U.O.No. PS/HM/2017/176 dt. 02.09.2019	Municipal Council, Ambala (Sadar) Distt. Ambala. "For construction of Dharamshala Chhabiyana, Mahesh Nagar, Ambala Cantt."	20,00,000/-	XEN, MC,Ambala (Sadar)
45	U.O.No. PS/HM/2017/180 dt. 02.09.2019	Municipal Council, Ambala (Sadar) Distt. Ambala. "For construction of Shakya Samaj Dharamshala, Ambala Cantt."	20,00,000/-	XEN, MC,Ambala (Sadar)
46	U.O.No. PS/HM/2017/184 dt. 02.09.2019	Municipal Council, Ambala (Sadar) Distt. Ambala. "For construction of Dharamshala in Kuldeep Nagar, Ambala Cantt."	20,00,000/-	XEN, MC,Ambala (Sadar)
47	U.O.No. PS/HM/2017/188 dt. 02.09.2019	Municipal Council, Ambala (Sadar) Distt. Ambala. "For construction of Dharamshala in Mohra Mandi, Ambala Cantt."	11,00,000/-	XEN, MC,Ambala (Sadar)
48	U.O.No. PS/HM/2017/192 dt. 02.09.2019	Co-operative Society, Anand Vihar, Ambala Cantt. (Regd. No. 369), Distt. Ambala. "For construction of Community Centre in Anand Vihar Colony, Nanhera Road, Ambala Cantt."	20,00,000/-	SDO(C) Ambala (Sadar)
49	U.O.No. PS/HM/2017/196 dt. 02.09.2019	सृष्टिकर्ता भगवान वाल्मीकि वेल्लेफेयर सोसाइटी (रजि०), अम्बाला छावनी, जिला अम्बाला (Regd. No. 01098). "To promote cultural activities."	1,00,000/-	SDO(C) Ambala (Sadar)
50	U.O.No. PS/HM/2017/200 dt. 02.09.2019	Shiv Mandir Sabha (Regd. No.842/2006-07), Ambala Cantt., Distt. Ambala. "For construction of shiv Mandir Dharamshala in Preet Nagar, Ambala Cantt. for public use"	20,00,000/-	SDO(C) Ambala (Sadar)
51	U.O.No. PS/HM/2017/208 dt. 03.09.2019	B.P.C. Jain Public School, Ambala Cantt. (Affiliation No. 2982/2015) Distt. Ambala. "For renovation of School Building"	20,00,000/-	SDO(C) Ambala (Sadar)
52	U.O.No. PS/HM/2017/204 dt. 03.09.2019	Smt. Ganeshi Bai Gau Sewa Charitable Trust, Tohana, Fatehabad. (Regd. No. 4848, Dated 26.03.2018) Distt. Fatehabad. "For Up-gradation of Infrastructure/Purchase of Machinery, Equipment etc. for Gaushala"	3,50,000/-	SDO(C) Tohana
53	U.O.No. PS/HM/2017/168 dt. 30.08.2019	CEO, Waqf Boar, Ambala Cantt. Distt. Ambala. "For construction of Dharamshala near Chuna Chowk Jama Masjid Ambala Cantt. for general use"	25,00,000/-	SDO(C) Ambala Cantt.
54	U.O.No. PS/HM/2017/216 dt. 09.09.2019	Shri Shiv Kavar Sewa Sangh (Regd. No. 46,2008-09), Ambala Cantt. "To promote cultural activities"	2,00,000/-	SDO(C) Ambala (Sadar)
55	U.O.No. PS/HM/2017/212 dt. 09.09.2019	The Science Appartus Manufacturers Association (Regd. No. HRAMB 20140070), Ambala Cantt. "To organize Skill Development and Exhibitions of Scientific Industries & Traders"	5,00,000/-	do-
56	U.O.No. PS/HM/2017/220 dt. 10.09.2019	Jain Fellowship Club Society (Regd. No. HR002201801122), Ambala Cantt. "To promote social activities and purchase of computer, stationery, office items etc."	5,00,000/-	SDO(C) Ambala Cantt.
57	U.O.No. PS/HM/2017/224 dt. 19.09.2019	Smt. Rajni W/o Sh. Dayanand , #351, Jogi Mandi, Ambala Cantt. Distt. Ambala. "To compensate due to accidental death of her son"	1,00,000/-	SDO(C) Ambala (Sadar)
58	U.O.No. PS/HM/2017/01 dt. 12.03.2020	The Ambala Scientific Instrument Manufacturers Association (Regd. No. HRAMD201400058), Ambala Cantt. Distt. Ambala . "For purchase of Testing Instruments for use of general public"	5,00,000/-	SDO(C) Ambala (Sadar)
59	U.O.No. PS/HM/2017/05 dt. 12.03.2020	Gymnastics Association Ambala (Regd. No. HR/002/2018/00981), Distt. Ambala. "To promote sports activities"	2,00,000/-	SDO(C) Ambala (Sadar)
60	U.O.No. PS/HM/2017/09 dt. 12.03.2020	Shastri Colony Pariwar Resident Society (Regd. No.00602), Ambala Cantt. Distt. Ambala. "To promote Social/cultural activities"	2,00,000/-	SDO(C) Ambala (Sadar)
61	U.O.No. PS/HM/2017/13 dt. 19.03.2020	Municipal Council, Ambala Sadar, Distt. Ambala. "For renovation of Sawaran Jayanti Park in Lal Kurti, Ward No. 20, Ambala Cantt."	23,00,000/-	XEN, MC,Ambala (Sadar)
62	U.O.No. PS/HM/2017/17 dt. 19.03.2020	Municipal Council, Ambala Sadar, Distt. Ambala. "For construction of Vayamshala in Indra Park, Ward No.20,Ambala Cantt."	22,00,000/-	XEN, MC,Ambala (Sadar)
63	U.O.No. PS/HM/2017/20 dt. 19.03.2020	Municipal Council, Ambala Sadar, Distt. Ambala. "For construction of Box Type Nala Both Side of Road from Sanghai Hotel to Fountain Chowk in Ward No. 3.,Municipal Council, Ambala Cantt."	30,00,000/-	XEN, MC,Ambala (Sadar)

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
64	U.O.No. PS/HM/2017/23 dt. 19.03.2020	Municipal Council, Ambala Sadar, Distt. Ambala. "For construction of Box Type Nala from Stadium to Jagadhri Road in front of Aggarwal Dharamshala, Ward 20,Municipal Council, Ambala Cantt."	29,50,000/-	XEN, MC,Ambala (Sadar)
65	U.O.No. PS/HM/2017/26 dt. 19.03.2020	Municipal Council, Ambala Sadar, Distt. Ambala. "For construction of Park in Housing Board Colony, Near Community Centre, Ward 18, Municipal Council, Ambala Cantt."	5,52,000/-	XEN, MC,Ambala (Sadar)
66	U.O.No. PS/HM/2017/29 dt. 19.03.2020	Municipal Council, Ambala Sadar, Distt. Ambala. "For construction of Shed of Rehri Fari Market at Dina ki Mandi,Municipal Council, Ambala Cantt."	48,00,000/-	XEN, MC,Ambala (Sadar)
67	U.O.No. PS/HM/2017/32 dt. 19.03.2020	Municipal Council, Ambala Sadar, Distt. Ambala. "For construction of Park and Toilet in BC Bazar, Ward 20, Municipal Council, Ambala Cantt."	20,00,000/-	XEN, MC,Ambala (Sadar)
68	U.O.No. PS/HM/2017/35 dt. 19.03.2020	Municipal Council, Ambala Sadar, Distt. Ambala. "For construction of Road Along With Rehri Fari Market to Indra Market and Providing and Fixing Street Lights in Ward 20,Municipal Council, Ambala Cantt."	40,00,000/-	XEN, MC,Ambala (Sadar)
69	U.O.No. PS/HM/2017/38 dt. 19.03.2020	Municipal Council, Ambala Sadar, Distt. Ambala. "For construction of Shed of Sabji Mandi at Gandhi Ground, Municipal Council, Ambala Cantt."	24,00,000/-	XEN, MC,Ambala (Sadar)
70	U.O.No. PS/HM/2017/41 dt. 19.03.2020	Municipal Council, Ambala Sadar, Distt. Ambala. "For beautification of Chowk and installation of lights in Sadar Bazar, Ward 20,Municipal Council, Ambala Cantt."	45,00,000/-	XEN, MC,Ambala (Sadar)
71	U.O.No. PS/HM/2017/44 dt. 19.03.2020	Swasthya Kalyan Samiti (SKS) (Regd. NO. 1768,2001-02), Ambala Distt. Ambala. "For installationof LED's for public use"	3,98,000/-	CMO Ambala

Allocation of Discretionary Grants sanctioned by Shri Mool Chand Sharma Transport Minister for the financila year 2019-20				
Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
1	U.O.No.Sr.Secy /TM/2020/01 dt.18.03.2020	Bharat Vikas Parishad Social Welfare Trust, Bharat Vikas Parishad Bhawan, Red Cross Campus, Sector-14, Faridabad. "For Construction of Building."	1100000	SDO(C) Faridabad
2	U.O.No.Sr.Secy /TM/2020/05 dt.18.03.2020	Punjabi Sewa Samiti (Reg. No. 01330), D- 20 732, Arya Samaj, Chawla Colony, Ballabgarh, Distt.-Faridabad. "For 20 Construction of rooms for use of general public."	1100000	SDO(C) Ballabgarh
3	U.O.No.Sr.Secy /TM/2020/09 dt.18.03.2020	Arvind Sharma S/o Sh. Virender Sharma, R/o 20 147, Kundan Colony, Ballabgarh, Distt.-Faridabad. "For Financial Assistance for 20 repair of House Being a poor person."	200000	SDO(C) Ballabgarh
4	U.O.No.Sr.Secy /TM/2020/13 dt.18.03.2020	Pawan Kumar Sharma S/o Sh. Ayodhya 0 Sharma, R/o 1061, Raghubir Colony, Ballabgarh, Distt.-Faridabad. "For Financial 0 Assistance for repair of House Being a poor person."	200000	SDO(C) Ballabgarh
5	U.O.No.Sr.Secy /TM/2020/17 dt.18.03.2020	Shree Shree 1008 Sidh Baba Haridyaram, Sankt Mochan (Reg. No. 02030) Tapo Bhoomi Mandir Vikash Samiti, Vill. Mujessar, Sector-24, Faridabad. "For Construction of Hall/Rooms for use of general public."	1100000	SDO(C) Ballabgarh
6	U.O.No.Sr.Secy /TM/2020/21 dt.18.03.2020	Maharaja Agarsain Parivar (Regd. No. HR019/2019/03084), shop no.4 GF, Aggarwal Plaza, Near college, Tigon Road, Ballabhgarh Distt. Faridabad. "For purchase of CCTV Cameras and renovation of Agarsaon Chowk."	500000	SDO(C) Ballabgarh
7	U.O.No.Sr.Secy/TM/2 020/25 dt.19.03.2020	Shri Gopal Mandir Trust (Regd.) Koliwara, Near City Park, Jagdish Colony, Ballabgarh, Distt.-Faridabad. "For construction of rooms for use of general public."	1100000	SDO(C) Ballabgarh
8	U.O.No.Sr.Secy/TM/2 020/29 dt.19.03.2020	Sarv Brahman Sangh (Reg. No. 02605), House No. B-665, Opp. Power Office, Dabua Colony, NIT Faridabad. "For purchase of generator set, Computer and furniture for use of general public."	1100000	SDO(C) NIT Faridabad
9	U.O.No.Sr.Secy/TM/2 020/33 dt.19.03.2020	Shiv Mandir Evam Dharamshala Samiti (Reg. No. 03309), Uncha Goan, Ballabgarh Distt.-Faridabad. "For construction of rooms/hall for use of general public."	1100000	SDO(C) Ballabgarh
10	U.O.No.Sr.Secy/TM/2 020/37 dt.19.03.2020	Vishwakarma Welfare Trust (Reg. No. 02390), Shri Vishwakarma Marg, Trikha Colony, Ballabgarh, Faridabad. "For construction of Hall, purchase of computers and furniture for Library."	700000	SDO(C) Ballabgarh
11	U.O.No.Sr.Secy/TM/2 020/41 dt.19.03.2020	Him Jan Kalyan Sabha (Reg. No. 02340) # 5917-A, Pocket-1, Housing Board Colony, Sec. -3 Ballabgarh, Faridabad. "For organizing the cultural activities."	400000	SDO(C) Ballabgarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
12	U.O.No.Sr.Secy/TM/2020/45 dt.19.03.2020	Sh. Pawan Kumar S/o Sh. Lakshmi Narayan, H.No.316, Tirkha Colony, Ballabgarh. "For Financial Assistance for repair of House Being a poor person."	200000	SDO(C) Ballabgarh
13	U.O.No.Sr.Secy/TM/2020/49 dt.19.03.2020	Jeeshu S/o Sh. TekChand Sharma, H.No. 124, Gali No. 1, Adarsh Nagar, Ballabgarh "For Financial Assistance for repair of House Being a poor person."	200000	SDO(C) Ballabgarh
14	U.O.No.Sr.Secy/TM/2020/53 dt.19.03.2020	Sh. Ashok Kumar C/o Shiv Prakash, H.No. 2 1112B, Sector 2, Ballabgarh. "For Financial Assistance for repair of House Being a poor person."	200000	SDO(C) Ballabgarh
15	U.O.No.Sr.Secy/TM/2020/57 dt.19.03.2020	Sh. Pritam Chand S/o Chander Pal Sharma, H. No. 1/9, 24 FT Road Vijay Nagar, Ballabgarh "For Financial Assistance for repair of House Being a poor person."	200000	SDO(C) Ballabgarh
16	U.O.No.Sr.Secy/TM/2020/61 dt.19.03.2020	Sh. Jogender Mandal S/o Sarjug Mandal, 3457, Adarsh Nagar, Ballabgarh, Distt.-Faridabad. "For Financial Assistance for 10 repair of House Being a poor person."	150000	SDO(C) Ballabgarh
17	U.O.No.Sr.Secy/TM/2020/69 dt.19.03.2020	Pinki W/o Jeeshu H. No. 124, Gali No. 1, Adarsh Nagar, Ballabgarh, Distt.-Faridabad. "For Financial Assistance for repair of House Being a poor person."	200000	SDO(C) Ballabgarh
18	U.O.No.Sr.Secy /TM/2020/73 dt.19.03.2020	Kulshrestha Sabha (Regd) Faridabad (Reg. No. 461) 570, Sector 03, Distt.-Faridabad. "To promote cultural activities."	200000	SDO(C) Ballabgarh
19	U.O.No.Sr.Secy /TM/2020/77 dt.19.03.2020	Sh. Sanjay Yadav S/o Sh. Sarju Yadav, H. /20 No. 235 Near Balaji College, Adarsh Nagar, Ballabgarh, Distt.-Faridabad. "For Financial Assistance for repair of House Being a poor person."	200000	SDO(C) Ballabgarh
20	U.O.No.Sr.Secy /TM/2020/81 dt.19.03.2020	Sh. Chanderpal S/o Sh. Mahi Lal, H. No. 1, 20 24 Feet Road, Gali No. 9, Vijay Nagar Ballabgarh, Distt.-Faridabad. "For Financial Assistance for repair of House Being a poor person."	200000	SDO(C) Ballabgarh
21	U.O.No.Sr.Secy /TM/2020/93 dt.19.03.2020	Kalpna Chawla (City Park) Bachao 2 Sangharsh Samiti (Reg. No. 2341) # 100, Bhagat Singh Colony, Near Liberty Showroom Tigaon Road, Ballabgarh, Distt.-Faridabad. "For maintenance of the park."	1000000	SDO(C) Ballabgarh
22	U.O.No.Sr.Secy /TM/2020/101 dt.19.03.2020	Sh. Radha Raman S/o Sh. Dinesh Kumar, #2, 2 1220, W. No. 35 Near D.P. Door, Adarsh Nagar Ballabgarh, Distt.-Faridabad. "For Financial Assistance for repair of House Being a poor person."	200000	SDO(C) Ballabgarh
23	U.O.No.Sr.Secy /TM/2020/105 dt.19.03.2020	Sh. Niranjana Kumar S/o Sh. Shashi Mohan # 2 20 6353, Adarsh Nagar, Near Rama Oil Mill Ballabgarh, Distt.-Faridabad. "For Financial Assistance for repair of House Being a poor person."	200000	SDO(C) Ballabgarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
24	U.O.No.Sr.Secy /TM/2020/109 dt.19.03.2020	Sh. Parveen Bansal S/o Sh. Madan La 20 # 412, Near 24 Feet Road, Adarsh Nagar Ballabgarh, Distt.-Faridabad. "For Financial Assistance for repair of House Being a poor person."	200000	SDO(C) Ballabgarh
25	U.O.No.Sr.Secy/TM/2020/113 dt.19.03.2020	Additional Deputy Commissioner, Faridabad "For Pavement of parking areared Aasiana Apartment, Pocket No. 1 & 2, Sector 62, Faridabad."	3050000	SDO(C) Ballabgarh
26	U.O.No.Sr.Secy/TM/2020/117 dt.19.03.2020	Additional Deputy Commissioner, Faridabad 1. For development of Park and B/Wall other civil works at Sector 3, Faridaba Police Chowki, Opp. House No. 4430, Ward No. 35. Teshil Ballabgarh (Rs. Five Lacs) 2. For development of Park B/Wall & other civil works at Sector 3 Faridabad near Vita Mk Booth Opp. # No. 3666, W. No. 35. Ballabgarh (Rs. Ten Lacs) 3. For Development of Park, B/Wall & other civil works at Sector 3, Faridabad. Opp 3642. W. No. 35. Ballabgarh(Rs. Seven Lack) 4. For Development of Park, B/Wall & other civil works at Sector 3, Ballabgarh Rs Four Lacs)"	2600000	SDO(C) Ballabgarh
27	U.O.No.Sr.Secy/TM/2020/121 dt.19.03.2020	Additional Deputy Commissioner, Faridabad 1. For Construcion of RMC road from Agarsain Chowk to Badri Halwai, Main Bazar, W, No. 37, Ballabgarh (Rs. Twenty Five Lacs) 2. Construction of RMC road from Badri Halwai to Kamakshi Saree Centre, Main Bazar W. No. 37, Ballabgarh (Rs. Twenty Lacs)	4500000	SDO(C) Ballabgarh
28	U.O.No.Sr.Secy /TM/2020/125 dt.19.03.2020	Additional Deputy Commissioner, Faridabad "1. For Construcion of RMC road alongwith Nala & Inter locking tiles from Uncha Gaon Road to Mohana Road Near Punjabi Dharamshala W. No. 39, Ballabgarh (Rs. Twenty Lacs.) 2. for Desalting of Nala from Akash Cinema to Uncha Gaon road W. No. 38, Ballabgarh (Rs. Five Lacs.)	2500000	SDO(C) Ballabgarh
29	U.O.No.Sr.Secy /TM/2020/65 dt.19.03.2020	Sh. Vishnu Dutt S/o Sh. Inder Dutt, Teshil Punhana, District Nuh. "For Compensate to Sh. Vishnu Dutt due to fire accident of Shop."	200000	SDO(Civil) Punhana
30	U.O.No.Sr.Secy /TM/2020/85 dt.19.03.2020	Mera Aasman Welfare & Charitable Trust,(Regd. No. 3993) # 1012, Sector-7, Urban Estate, Ambala City. "To promote the cultural activities & organize marriage of poor girls."	1100000	SDO(Civil) Ambala City
31	U.O.No.Sr.Secy /TM/2020/89 dt.19.03.2020	Brahaman Sabha Palwal(Regd. No. 00413), Bhagwan Parshuram Marg, District Palwal. "For Construction of Hall/room for use of general public."	3100000	SDO(Civil) Palwal

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
32	U.O.No.Sr.Secy /TM/2020/97 dt.19.03.2020	Shri Jagat Guru Brhmanand Sewa Samiti 0(Reg. No. 06638), Nirmal Vihar Karnal. "For Construction of rooms/Hall for use of general public."	1000000	SDO(Civil) Karnal

Allocation of Discretionary Grants sanctioned by Agriculture Minister for the financial year 2019-20				
Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
1	U.O. No 01/AM dt. 07.06.2019	Sant Gareebdass Foundation, Om Niwas, Near BDPO Office, Jhajjar. (Regd No. 226). "For purchasing of Medicine and repairing of building."	1100000	SDM Jhajjar
2	U.O. No 03/AM dt. 07.06.2019	Dhanak Kabir Panthi Dharamshala Samiti, Gaji Kamal Darwaja, W.No. 3 Jhajjar. (Regd No. 0028). "For construction /completion of building."	1100000	SDM Jhajjar
3	U.O. No 04/AM dt. 07.06.2019	The Jangir Brahman Sarvjanik Samiti, Jangir Brahman Dharamshala, Near New Post Office Main Bazar Jhajjar. (Regd No. 420). "For the construction/repairing of building."	1100000	SDM Jhajjar
4	U.O. No 06/AM dt. 07.06.2019	Maid Kashtrya Swarankar Sang Sewa Samiti, Ward No. 10, Mohalla Damdama Jhajjar. (Regd No. 399). "For construction/completion of building."	1100000	SDM Jhajjar
5	U.O. No 07/AM dt. 07.06.2019	Shree Ram Dharamshala, Multan Sabha Sewa Samiti, Haripur Mohalla, Jhajjar. (Regd No. 550). "For construction /completion of building."	1200000	SDM Jhajjar
6	U.O. No 08/AM dt. 07.06.2019	Dhanak Samaj Uthan Samiti, Tehsil Road Near lakshmi Dharam Kanta, Jhajjar. (Regd No. 755) "For construction /completion of building."	1100000	SDM Jhajjar
7	U.O. No 09/AM/ dt. 07.06.2019	Mera Gaon Mera Gaurav Sewa Samiti, V.P.O. Silani pana Zalim Disttt. Jhajjar, (Regd No. 371). "For promotion of sports and cultural activities and distribution of sports kits."	500000	SDM Jhajjar
8	U.O. No 10/AM/ dt. 07.06.2019	Dr. Bhim Rao Ambedkar Sangharsh Sewa Samiti, Ward No.6. Jhajjar. (Regd No. 225). "For construction/completion of building."	1100000	SDM Jhajjar
9	U.O. No 11/AM/ dt. 07.06.2019	Samarpan Welfare Society Jhajjar. (Regd No. 219). "For promotion of cultural and social activities."	2510000	SDM Jhajjar
10	U.O. No 12/AM/ dt. 10.06.2019	Sahid Bhagat Singh Yuwa Sewa Samiti, V.P.O. Chhapar Distt. Jhajjar. (Regd. No. 721) "For purchasing of zym machine and sports items."	500000	SDM Jhajjar
11	U.O. No 13/AM/ dt. 10.06.2019	Sarpanch Gram Panchayat Kheri Jatt Distt. Jhajjar. "For promotion of sports and cultural activities."	500000	SDM Badli
12	U.O. No 16/AM/ dt. 10.06.2019	Sarpanch Gram Panchayat Dariyapur Distt. Jhajjar. "For construction/completion of hall for whole community near Baba Naya nath Mandir for whole community."	500000	SDM Badli
13	U.O. No 20/AM/ dt. 10.06.2019	Sushila W/o Late Sh. Kishan, V.P.O. Gubana Distt. Jhajjar. "For repairing of house being poor financial position."	100000	SDM Badli
14	U.O. No 14/AM/ dt. 10.06.2019	Amar Saheed Rao Tula Ram Yadav Sabha Jhajjar (Regd No.2260) "For construction /completion of building."	1200000	SDM Jhajjar
15	U.O. No 15/AM/ dt. 10.06.2019	Gram Parbandhan Evem Samaj Kalyan Samiti, Luhari Distt. Jhajjar. (Regd No. 548) "For construction of community centre near Shiv Giri Mandir."	250000	SDM Jhajjar
16	U.O. No 17/AM/ dt. 10.06.2019	Sarpanch Gram Panchayat Raipur Distt. Jhajjar. "For construction/completion of community hall near mandir for whole community."	500000	SDM Jhajjar

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
17	U.O. No 18/AM/ dt. 10.06.2019	Sat Sahib Kushti Club, V.P.O. Kasni Distt. Jhajjar. (Regd No. 487) "For construction/completion of Kushti Hall."	110000	SDM Jhajjar
18	U.O. No 19/AM/ dt. 10.06.2019	Principal Govt. Sr. Sec School Sikenderpur Distt. Jhajjar. "For construction/completion of room in school."	110000	SDM Jhajjar
19	U.O. No 21/AM/ dt. 10.06.2019	Smt. Bimla W/o Late Bedpal, V.P.O. Ukhalchana (Kot) Distt. Jhajjar. "For repairing of house being very poor financial position."	200000	SDM Jhajjar
20	U.O. No 22/AM/ dt. 10.06.2019	Jhajjar News, House No. 267, Ward No.02 Beri Gate bajar. (Regd No. 11127) "For promotion of social and cultural activites.	100000	SDM Jhajjar
21	U.O. No 24/AM/ dt. 10.06.2019	Vidhya Arya Sabha, Gurukul Jhajjar. (Regd No. 656) "For construction/completion of building."	1100000	SDM Jhajjar
22	U.O. No 23/AM/ dt. 10.06.2019	Swami Brahmanand ji Welfre Society Karontha Distt. Rohtak. (Regd No. 90018) "For construction/completion of community hall for whole community Near mandir."	1133000	SDM Rohtak
23	U.O. No 25/AM/ dt. 10.06.2019	Sargam Theatrical Group (Regd No. 2252) H.No. 2233 Sector-01, Rohtak. "For promotion of cultural and social activities."	300000	SDM Rohtak
24	U.O. No 2/AM/ dt. 07.06.2019	Hindu Siksha Samiti, Vidhya Bharti Sanskriti Bhawan, Geeta Niketan Salarpur Road Kurukshetrea. (Regd No. 436). For construction/ completion of building."	1100000	SDM Thanesar
25	U.O. No 5/AM/ dt. 07.06.2019	Jat Kalyan Sabha, Jat Bhawan Laxman Vihar Gurugram (Regd No. 320). "For construction/completion of building."	1100000	SDM Gurugram
26	U.O. No 26/AM/ dt. 20.06.2019	Shri Ghasi Ram Gathwala Khap Panchayat Parishad Ahulana Gohana Distt. Sonapat. (Regd. No. 115). "For construction/completion of Malik Bhawan building Gohana."	1100000	SDM Gohana
27	U.O. No. 27/AM/ dt. 20.06.2019	Maharana Partap Rajput Sabha Kulana Distt. Jhajjar (Regd. No. 431). "For construction/ beatification of Maharana Partap Chowk."	1100000	SDM Jhajjar
28	U.O. No 28/AM/ dt. 20.06.2019	Jai Hanuman Vyayamshala Sewa Samiti Dhakla Distt. Jhajjar. (Regd No. 510). "For construction/ completion of hall".	500000	SDM Jhajjar
29	U.O. No. 29/AM/ dt. 20.06.2019	Sarpanch Gram Panchayat Dharoli Distt. Jhajjar. "For construction/completion of hall for whole community near Baba Hanuman Mandir for whole community."	250000	SDM Jhajjar
30	U.O. No. 31/AM/ dt. 20.06.2019	Sheetal D/o Sh. Jai Singh, V.P.O. Machhroli Distt. Jhajjar. "For education being very poor financial position."	100000	SDM Jhajjar
31	U.O. No. 32/AM/ dt. 20.06.2019	Sarpanch Gram Panchayat Pelpa Distt. Jhajjar. "For construction/ completion of hall for whole community near Baba Lagaria Dham for whole community."	1000000	SDM Badli
32	U.O. No. 33/AM/ dt. 20.06.2019	Shri Nanuram Akhada Sewa Samiti Suhra Distt. Jhajjar. dt. "For construction/completion of wrestling Hall."	1100000	SDM Badli

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
33	U.O. No. 34/AM/ dt. 20.06.2019	Jai Baba Sayyid Welfare Society Badli Distt. Jhajjar. (Regd No. 522) "For construction/completion of hall for whole community near Baba Sayyid."	311000	SDM Badli
34	U.O. No. 35/AM/ dt. 20.06.2019	Sarpanch Gram Panchayat Chabili Distt. Jhajjar. "For construction/completion of hall for whole community near Shiv Mandir."	300000	SDM Badli
35	U.O. No. 36/AM/ dt. 20.06.2019	Sarpanch Gram Panchayat Kunjia Distt. Jhajjar. "For construction/completion of hall for whole community near Baba Joharwala."	200000	SDM Jhajjar
36	U.O. No. 37/AM/ dt. 20.06.2019	Jai Dada Laddu Wala yuva Club Hasanpur Distt. Jhajjar. t. (Regd No. 569) "For construction/completion of hall for whole community near Baba Ladduwala Mandir."	300000	SDM Jhajjar
37	U.O. No. 38/AM/ dt. 20.06.2019	Nisha W/o Late Sh. Rohtash, V.P.O. Mundakhera Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM Badli
38	U.O. No. 3939/AM/ dt. 20.06.2019	Gram Vikas EVem Samjik Dharmik Sewa Samiti Kahari dt. Distt. Jhajjar. (Regd No. 533) "For construction /completion of hall."	700000	SDM Jhajjar
39	U.O. No. 40/AM/ dt. 20.06.2019	Shiv Mandir Evem Dharamshala Sewa Samiti Village dt. Zahidpur Distt. Jhajjar. (Regd No. 570). "For construction/completion of hall for whole community near Shiv Mandir."	500000	SDM Jhajjar
40	U.O. No. 41/AM/ dt. 20.06.2019	Sarpanch Gram Panchayat Munimpur Distt. Jhajjar. "For dt. construction/completion of hall for whole community near Shiv Mandir,"	300000	SDM Badli
41	U.O. No. 42/AM/ dt. 20.06.2019	Sarpanch Gram Panchayat Tumbaheri Distt. Jhajjar. "For dt. construction /completion of hall for whole community near Baba Balakpuri."	650000	SDM Jhajjar
42	U.O. No. 43/AM/ dt. 20.06.2019	Sarpanch Gram Panchayat Hasanpur Distt. Jhajjar. "For construction/completion of hall for whole community near Hanuman Mandir."	1000000	SDM Jhajjar
43	U.O. No. 44/AM/ dt. 20.06.2019	A Baba Chamra Wala Mandir Evem Dharamshala Sewa Samiti dt. Village Girdharpur Distt. Jhajjar. (Regd No. 519) "Fro construction/completion of hall for whole community near Baba Chamra Wala Mandir for whole community."	500000	SDM Jhajjar
44	U.O. No. 45/AM/ dt. 20.06.2019	A Sarpanch Gram Panchayat Amadalpur Distt. Jhajjar. "For dt. construction/completion of hall for whole community near Mandir."	500000	SDM Jhajjar
45	U.O. No. 46/AM/ dt. 20.06.2019	A Sarpanch Gram Panchayat Pelpa Distt. Jhajjar. "For t. construction /completion of hall for whole community near Baba Lagaria Dham for whole community."	750000	SDM Badli
46	U.O. No. 47/AM/ dt. 20.06.2019	District Bar Association Jhajjar. "For construction of E-library t. and purchase of books and furniture and computers."	600000	SDM Jhajjar
47	U.O. No. 49/AM/ dt. 20.06.2019	District Bar Association Jhajjar. For construction of E- " library and purchase of books and furniture and computers."	1600000	SDM Jhajjar

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
48	U.O. No. 30/AM/ dt. 20.06.2019	Arya Vayamshala Jhinger Distt. Ch. Dadri. (Regd. No. 533) "For construction/completion of hall."	1100000	SDM Ch. Dadri
49	U.O. No. 50/AM/ dt. 28.06.2019	Smt. Mewa Devi W/o Late Sh. Om Prakash VPO- , Dhakla Teh. & Distt. Jhajjar. "For repair of house being very weak financial position."	100000	SDM Jhajjar
50	U.O. No. 51/AM/ dt. 28.06.2019	Sh. Om Parkash S/o Sh. Duli Chand VPO-Dhakla Teh. & Distt. Jhajjar. "For repair of house being very weak financial position."	200000	SDM Jhajjar
51	U.O. No. 52/AM/ dt. 28.06.2019	Sh. Ramotar S/o Sh. Shish Ram VPO-Dhakla Teh. & Distt. Jhajjar. "For repair of house being very weak financial position."	200000	SDM Jhajjar
52	U.O. No. 53/AM/ dt. 28.06.2019	Deputy Commissioner Jhajjar. "To compensate the following person of Village Kilo Distt.- Jhajjar due to accidental death of their buffalo. 1. Rs. 85000/- Jasram S/o Hukum Chand. 2. Rs. 51000/- Ramesh S/o Sh. Ramanand. 3. Rs. 25000/- Manoj S/o Rajender. dcs4. Rs. 15000/- Ramkaran S/o Deshram. 5. Rs. 15000/- Hoshiyar S/o Sh. Ghyaniram. 6. Rs. 30000/- Sartaj S/o Surajmal. 7. Rs. 30000/- Raju So Rajpal. 8. Rs. 25000/- Jaibhagwan S/o Sh. Hukum Singh. 9. Rs. 5000/- Sanjay S/o Jai Singh. 10. Rs. 5000/- Rakesh S/o Jai Singh. 11. Rs. 5000/- Naseeb S/o Parhlad. 12. Rs. 25000/- Rambir S/o Sh. Dhir Singh. 13. Rs. 25000/- Harender S/o Sh. Charan Singh."	361000	SDM Badli
53	U.O. No. 54/AM/ dt. 28.06.2019	Samachar Kyari Badli Distt. Jhajjar. (Regd. No. 68880). "For promotion of social and cultural activities."	100000	SDM Badli
54	U.O. No. 56/AM/ dt. 28.06.2019	Saini Dharamshala Badli (Saini Sabha) Distt. Jhajjar (Regd No. 1534). For purchasing of Generator for Saini Dharamshala Badli."	100000	SDM Badli
55	U.O. No. 76/AM/ dt. 01.08.2019	Shiv Giri Ashram Samaj Kalyan Samiti, Lohari Distt. Jhajjar (Regd. No. 683). " For construction of community centre near Shiv Giri Mandir."	1100000	SDM Jhajjar
56	U.O. No. 75/AM/ dt. 28.06.2019	Pawan Shastri Kusti Vyayamshala Samiti, 2,5 Kacha Babra Road near dharm Palace Jhajjar, (Regd No. 260) "For construction/completion of hall."	250000	SDM Jhajjar
57	U.O. No. 74/AM/ dt. 01.08.2019	Sarpanch Gram Panchayat Majri Distt. Jhajjar. "For construction/completion of hall near Dada Bishah Mandir for whole community."	500000	SDM Badli
58	U.O. No. 59/AM/ dt. 01.07.2019	Devniwas S/o Sh. Partap Singh, V.P.O. Dadri Toe Distt. Jhajjar. "For treatment of Kindney being Poor financial position."	100000	SDM Badli
59	U.O. No. 60/AM/ dt. 01.07.2019	Sarpanch Gram Panchayat Chabili Distt. Jhajjar. "For repairing of school building."	100000	SDM Jhajjar
60	U.O. No. 62/AM/ dt. 01.07.2019	Shalu D/o Sh. Sanjay, V.P.O. Silana Distt. 5 Jhajjar. "For higher education being very poor financial position."	50000	SDM Jhajjar
61	U.O. No. 63/AM/ dt. 01.07.2019	Jhajjar Savera, Deswal Complex Near PNB Bank Jhajjar. (Regd No. 5696) "For Promotion of cultural activities."	100000	SDM Jhajjar
62	U.O. No. 64/AM/ dt. 01.07.2019	Rakhi W/o Late Sh. Dinesh, V.P.O. Kheri 1 Sultan Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM Jhajjar

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
63	U.O. No. 65/AM/ dt. 01.07.2019	Youth Sports Club Mundakhera Distt. Jhajjar. S (Regd No.3220) "For Promotion of sports and cultural activities."	50000	SDM Badli
64	U.O. No.66/AM/ dt. 01.07.2019	Ramchander S/o Sh. Hukam Singh, V.P.O. Cardiothoracic & Vascular Surgery being poor Luksar Distt. Jhajjar. "For treatment of financial position."	100000	SDM Badli
65	U.O. No. 67/AM/ dt. 11.07.2019	Ramkumar S/o Sh. Pawan Kumar, V.P.O. Patoda Distt. Jhajjar. "For treatment being very poor financial position."	100000	SDM Jhajjar
66	U.O. No. 68/AM/ dt. 11.07.2019	Jai Dada Johad Wala Sewa Samiti Sulodha S Distt. Jhajjar. (Regd No. 712) "For repairing of choupal."	50000	SDM Jhajjar
67	U.O. No. 69/AM/ dt. 01.08.2019	Sarpanch Gram Panchayat Gubana Distt. Jhajjar. "For construction/ completion of Hall near Baba Akash Nath Mandir for whole community."	251000	SDM Badli
68	U.O. No. 70/AM/ dt. 01.08.2019	Baba Mohan Dass Society, H.No 418 Village Badli Distt. Jhajjar. (Regd No. 444) "For construction /completion of hall near baba mohan dass mandir for general public use."	1100000	SDM Badli
69	U.O. No. 71/AM/ dt. 01.08.2019	Chaudhary Sir Chhotu Ram Khel Committee Kheri Jat Distt. Jhajjar. (Regd No. 514) "For Promotion of sports and cultural activities."	200000	SDM Badli
70	U.O. No. 72/AM/ dt. 01.08.2019	Jai Dada Bhaiya Akhada Samiti kasni Distt. Jhajjar. (Regd No. 177) "For construction /completion of shed."	500000	SDM Jhajjar
71	U.O. No. 48/AM/ dt. 14.08.2019	Deputy Commissinor Jhajjar. "For construction /completion of hall for whole community near Devi Mandir of Ukhalchana (Kot)	500000	SDM Jhajjar
72	U.O. No. 79/AM/ dt. 14.08.2019	Swami Nitinand Seva Sangh, Majra (Dubaldhan) Distt. Jhajjar. (Regd No. 1132) "For construction /completion of hall."	250000	SDM Beri
73	U.O. No. 82/AM/ dt. 13.08.2019	Sarpanch Gram Panchayat Neola Distt. Jhajjar "For construction/ completion of hall for whole community near Hanuman Mandir."	250000	SDM Jhajjar
74	U.O. No. 83/AM/ dt. 14.08.2019	Sarpanch Gram Panchayat Silani Kesho Distt. Jhajjar "For construction/ completion of library in Ambedkar Bhawan."	100000	SDM Jhajjar
75	U.O. No. 84/AM/ dt. 14.08.2019	Sarpanch Gram Panchayat Khuddan Distt. Jhajjar "For Purchasing of Male Buffalo for whole villagers."	100000	SDM Jhajjar
76	U.O. No. 85/AM/ dt. 14.08.2019	OmParkash S/o Sh. Matu Ram, V.P.O. Machhroli Distt. Jhajjar. "For repairing of house being very poor financial position."	50000	SDM Jhajjar
77	U.O. No. 86/AM/ dt. 14.08.2019	Sarpanch Garm Panchayat Silani Kesho Distt. Jhajjar. "For construction/ ccompletion of community hall for whole community near Shyam Baba Mandir."	500000	SDM Jhajjar
78	U.O. No. 87/AM/ dt. 14.08.2019	Sarpanch Gram Panchayat Jhajjar. "For construction /completion of Balmiki than."	100000	SDM Jhajjar
79	U.O. No. 88/AM/ dt. 14.08.2019	Santosha Devi W/o Sh. Naresh Chand, V.P.O. Luhari Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM Jhajjar
80	U.O. No. 89/AM/ dt. 14.08.2019	Karamvir S/o Sh. Sahab Singh, V.P.O. Mubarikpur, Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM Jhajjar

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
81	U.O. No. 90/AM/ dt. 14.08.2019	Vishwakarma Shikshan Samiti, V.P.O. Patoda Distt. Jhajjar. (Regd No. 243 & 223). "For promotion of social and cultural activities."	100000	SDM Jhajjar
82	U.O. No. 91/AM/ dt. 14.08.2019	Dharambir S/o Sh. Ram Kumar, V.P.O. Samaspur Majra Distt. Jhajjar. "For repairing of house being very poor financial position."	50000	SDM Jhajjar
83	U.O. No. 92/AM/ dt. 14.08.2019	Dharambir S/o Sh. Mohan Lal, V.P.O. Sarola Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM Jhajjar
84	U.O. No. 93/AM/ dt. 14.08.2019	Rajbir Singh S/o Sh. Mohan Lal, V.P.O. Khudan Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM Jhajjar
85	U.O. No. 94/AM/ dt. 14.08.2019	Dada Bisah Pooranmal Bhagat Kasni Distt. Jhajjar. (Regd No. 646) "For construction /completion of hall for whole community."	1100000	SDM Jhajjar
86	U.O. No. 95/AM/ dt. 14.08.2019	Deputy Commissioner cum Chairman District Red Cross Society Jhajjar. "For purchasing of EECO Ambulance with AC."	737068	SDM Jhajjar
87	U.O. No. 96/AM/ dt. 14.08.2019	Rajkumar S/o Sh. Shiv Lal, V.P.O. Babepur Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM Badli
88	U.O. No. 97/AM/ dt. 14.08.2019	Banarsi S/o Sh. Fateh Singh, V.P.O. Chappar Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM Jhajjar
89	U.O. No. 98/AM/ dt. 14.08.2019	Darshna W/o Sh. Ved Parkash, V.P.O. Tumbaheri Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM Jhajjar
90	U.O. No. 99/AM/ dt. 14.08.2019	District Sports & Youth Officer, Jhajjar. "For purchase of Machine for Zym for Village Dhakla, Chhappar & Khera patoda and wrestling mat for Jahangirpur."	920000	SDM Jhajjar
91	U.O. No. 100/AM/ dt. 14.08.2019	Sheela W/o Late Jagdish, V.P.O. Kahari Distt. Jhajjar. "For construction of house being very poor financial position."	200000	SDM Jhajjar
92	U.O. No. 101/AM/ dt. 14.08.2019	Baba Peer Akhara Avam Yoga Kendar Silana Distt. Jhajjar. (Regd No. 185) "To promote sports activity and purchase of sports item."	500000	SDM Jhajjar
93	U.O. No. 102/AM/ dt. 14.08.2019	Sarpanch Gram Panchayat Dadri Toe Distt. Jhajjar. "For construction/completion of hall for whole community near Shiv Mandir Ramgarh Dhani."	500000	SDM Badli
94	U.O. No. 103/AM/ dt. 14.08.2019	Gram Vikas Evm Khel Samiti V.P.O. Kukrola Distt. Jhajjar. (Regd No. 807) "For construction/completion of hall for whole community near Hanuman Mandir."	200000	SDM Badli
95	U.O. No. 104/AM/ dt. 14.08.2019	Sarpanch Gram Panchayat Nimana Distt. Jhajjar. "For construction/completion of hall for whole community near Dada Damodar Dass Mandir."	700000	SDM Badli
96	U.O. No. 105/AM/ dt. 14.08.2019	Jai Parshi Ram Khel Committee Pahashour Faizabad Distt. Jhajjar. (Regd No. 508) "For promotion of sports activities."	100000	SDM Badli
97	U.O. No. 106/AM/ dt. 14.08.2019	Mukesh W/o Sh. Sunil Kumar, V.P.O. Lohat Distt. Jhajjar. "For treatment of lever being very poor financial position."	100000	SDM Badli
98	U.O. No. 107/AM/ dt. 14.08.2019	Anil Kumar S/o Sh. Meer Singh, V.P.O. Pelpa Distt. Jhajjar. "For treatment of Tumer being very poor financial position."	100000	SDM Badli

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
99	U.O. No. 108/AM/ dt. 14.08.2019	Sarpanch Gram Panchayat Nagla Distt. Jhajjar. "For lighting and water arrangement in Stadium and village."	200000	SDM Badli
100	U.O. No. 109/AM/ dt. 14.08.2019	Balwan Akhara Sewa Samiti Village Munimpur Distt. Jhajjar, (Regd No. 215/16) "For construction/completion of hall."	250000	SDM Badli
101	U.O. No. 110/AM/ dt. 14.08.2019	Saheed E Azam Veer Udham Singh Kalian Samiti Ladpur Distt. Jhajjar. (Regd No. 751) "For construction/completion of hall for whole community near Sant Kabir Satsang Bhawan."	500000	SDM Badli
102	U.O. No. 111/AM/ dt. 14.08.2019	Sir Chhotu Vayamshala Samiti Kheri Jatt Distt. Jhajjar. (Regd No. 2803) "For completion of wrestling hall."	600000	SDM Badli
103	U.O. No. 112/AM/ dt. 14.08.2019	Jaiveer Akhara Avam Khel Samiti, V.P.O. Bupania Distt. Jhajjar. (Regd No. 151) "For construction/completion of wrestling hall."	1100000	SDM Badli
104	U.O. No. 113/AM/ dt. 14.08.2019	Jeev Daya Social Welfare Society Kaloi Distt. Jhajjar. (Regd No. 369/2017) "For construction/completion of building."	251000	SDM Badli
105	U.O. No. 114/AM/ dt. 14.08.2019	Vijay Kumar S/o Sh. Dharma Singh, V.P.O. Faizabad (Pashore) Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM Badli
106	U.O. No. 115/AM/ dt. 14.08.2019	Sarpanch Gram Panchayat Kutani Distt. Jhajjar. "For construction/completion of hall for whole community near Baba Sagar Dass Mandir."	500000	SDM Badli
107	U.O. No. 116/AM/ dt. 14.08.2019	Sarpanch Gram Panchayat Zardakpur Distt. Jhajjar. "For purchasing of male Buffalo for whole villagers."	25000	SDM Badli
108	U.O. No. 117/AM/ dt. 14.08.2019	Sant Kabir Satsang Bhawan Samiti Bupania Distt. Jhajjar. (Regd No. 810) "For completion of building."	500000	SDM Badli
109	U.O. No. 118/AM/ dt. 14.08.2019	Babli Devi W/o Sh. Mukesh Kumar, V.P.O. Nimana Distt. Jhajjar. "For repairing of house being very poor financial position."	50000	SDM Badli
110	U.O. No. 119/AM/ dt. 14.08.2019	Subhash Chand S/o Sh. Phool Singh, V.P.O. Yakubpur Distt. Jhajjar. "For treatment of cancer."	50000	SDM Badli
111	U.O. No. 120/AM/ dt. 14.08.2019	Khushi Ram S/o Sh. Bharat Singh, V.P.O. Mundakhera, Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM Badli
112	U.O. No. 129/AM/ dt. 19.08.2019	Sarpanch Gram Panchayat Babepur Distt. Jhajjar. "For construction/completion of hall for whole community near shiv mandir."	500000	SDM Jhajjar
113	U.O. No. 58/AM/ dt. 01.07.2019	Meena W/o Sh.Jitender Singh, Ladhan Pana Ch. Dadri. "For repairing of house being very poor financial position."	50000	SDM Ch. Dadri
114	U.O. No. 57/AM/ dt. 01.07.2019	Jyoti W/o Late Sh. Pawan Sharma, Gandhi Nagar Ch. Dadri. "For repairing of house being very poor financial position."	100000	SDM Ch. Dadri
115	U.O. No. 61/AM/ dt. 01.07.2019	Surajbhan S/o Sh. Nihal Singh, V.P.O. Rashiwas Distt. Ch. Dadri. "For treatment of kidney being very poor financial position."	100000	SDM Ch. Dadri
116	U.O. No. 55/AM/ dt. 28.06.2019	Babita W/o Sh. Anil, V.P.O., Kailana Distt. Sonapat. "For treatment of cancer being very poor financial postion."	50000	SDM Sonapat

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Excecuting agency
1	2	3	4	5
117	U.O. No. 81/AM/ dt. 14.08.2019	Maharaj Jamuna Dass Dharmarth Trust Bhalot Distt. Rohtak (Regd No. 1410) construction /completion of building"	500000	SDM Rohtak
118	U.O. No. 73/AM/ dt. 01.08.2019	Jan Sewa Sansthan (Regd No.169) Bhiwani Road, Near Drain No.8 Rohtak. "For construction/completion of building"	1100000	SDM Rohtak
119	U.O. No. 77/AM/ dt. 01.08.2019	District Social Welfare Officer, Rohtak. "For purchase of invertor, furniture, cooler etc. for day care centre for senior citizens, Sec. 3, Rohtak."	100000	SDM Rohtak
120	U.O. No. 80/AM/ dt. 14.08.2019	Shree Ramlila Utsav Committee, Rohtak (Regd. No. 394), Distt. Rohtak. "For promotion of cultural and social activities."	500000	SDM Rohtak
121	U.O. No. 121/AM/ dt. 14.08.2019	Mahavir S/o Sh. Dalip Singh, V.P.O. Raipur Distt. Sirsa. "For repairing of house being very poor financial position."	50000	SDM Sirsa
122	U.O. No. 122/AM/ dt. 14.08.2019	Bharat Bhushan S/o Sh. Sh. Harpinder Sharma, H. No. 201A Budha Bhana Bhudha Sirsa, Distt. Sirsa. "For repairing of house being very poor financial position."	50000	SDM Sirsa
123	U.O. No. 123/AM/ dt. 14.08.2019	Harpinder S/o Sh. Parmanand, H. No. 201A HUDA, Bhudha Bhana Sirsa, Distt. Sirsa "For repairing of house being very poor financial position."	50000	SDM Sirsa
124	U.O. No. 124/AM/ dt. 14.08.2019	Shri Jogi Nath Samaj Sewa Sanstha, Dhaaramshala Jogi Nath Samaj, Sewa Nagar Backside Gawar Factory Bhiwani, (Regd. No. 2693), Distt. Bhiwani. "For construction/completion of building."	500000	SDM Bhiwani
125	U.O. No. 125/AM/ dt. 14.08.2019	Rammaher Singh S/o Sh. Dharam Singh, H. No. 114C DC Colony Bhiwani. "For repairing of house being very poor financial position."	100000	SDM Bhiwani
126	U.O. No. 126/AM/ dt. 14.08.2019	Amar Saheed Kanha Gaushala Bahin Distt. Palwal. (Regd No.557) "For Purchasing of fodder for cows."	500000	SDM Hathin
127	U.O. No. 127/AM/ dt. 14.08.2019	Shri Shyam Sewa Samiti Trust, Old Anaj Mandi Rewari.(Regd No.4928) "For distribution of sewing machine and clothes and other households items for poor families."	750000	SDM Rewari
128	U.O. No. 128/AM/ dt. 14.08.2019	Sports Promotion Society Panchkula, H.No.94, Sector 17 Panchkula.(Regd No.41), Distt. Panchkula. "For promotion of Sports Activities."	251000	SDM Panchkula
129	U.O. No. 78/AM/ dt. 01.08.2019	Kheti Virasat Mission, Street-4, R.V. Shanti Nagar, Baja Khana Road, Jaitu District Faridkot, Punjab (Regd. No. 154/4/67). "For promotion of cultural activities."	1100000	Under Secy. CM Cell - II) Haryana, Chandigarh
130	U.O. No. 130/AM/ dt. 20.08.2019	Shri Ram Yuva Samiti Bodia Distt. Jhajjar. (Regd No 25) "For promotion of sports activities"	500000	SDM Jhajjar
131	U.O. No. 131/AM/ dt. 20.08.2019	Babli W/o Late Sh. Mukesh Kumar, V.P.O Nimana Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM Badli
132	U.O. No. 132/AM/ dt. 20.08.2019	Sarpanch Gram Panchayat Mubarikpur Distt. Jhajjar. "For construction/completion of hall for whole community near Sheetla Mata Mandir."	151000	SDM Jhajjar

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
133	U.O. No. 133/AM/ dt. 20.08.2019	Ramchander S/o Sh. Hukam Singh, V.P.O. Lukser Distt. Jhajjar. "For treatment of heart being very poor financial position."	100000	SDM Badli
134	U.O. No. 134/AM/ dt. 20.08.2019	Sarpanch Gram Panchayat Jatwara Distt. Jhjar. For Construction / completion of Library whole community near Dada Ghansali Mamdir.",	251000	SDM Jhajjar
135	U.O. No. 135/AM/ dt. 20.08.2019	Suman W/o Late Sh. Ram Verma, Mata Gate Ward No. 10 Near Baba Parsad Giri Mandir Jhajjar. "For repairing of house being very poor financial position."	200000	SDM Jhajjar
136	U.O. No. 137/AM/ dt. 20.08.2019	Devender Shukla S/o Sh. Mata Parsad Shukla, Tower No.7 Flat No. 902 Omex City Bahadurgarh Distt. Jhajjar. "For treatment of his son Gaurang Shukla Genetic Disorder DMD being very poor financial position."	200000	SDM Bahadurgarh
137	U.O. No. 138/AM/ dt. 20.08.2019	Pt. Lakhmi Chand memorial Dharamshala, Patel Park linepar Bahadurgarh Distt. Jhajjar. (Regd No. 638) "For construction/ completion of Dharamshala building."	1100000	SDM Bahadurgarh
138	U.O. No. 136/AM/ dt. 20.08.2019	Deputy Commissioner, development of cultural activities & refreshment for 11 team who participate in the programme @ 11000/-each."	121000	SDM Rohtak
139	U.O. No. 141/AM/ dt. 04.09.2019	Dada Devan Vikas Samiti, Bupania Distt. Jhajjar, (Regd. No. 438). construction/completion of building."	250000	SDM Badli
140	U.O. No. 142/AM/ dt. 04.09.2019	Sarpanch Gram Panchayat Machhroli, Distt. Jhajjar. For construction/ completion of hall for whole community near Shree Shyam Sewa Sadan."	1100000	SDM Jhajjar
141	U.O. No. 143/AM/ dt. 04.09.2019	Sarpanch Gram Panchayat Dhakla, Distt. Jhajjar. "For construction/ completion of hall for whole community near Sati Mandir."	500000	SDM Jhajjar
142	U.O. No. 144/AM/ dt. 04.09.2019	Sikshawati W/o Sh. Suresh Kumar, V.P.O. Deverkhana, Distt. Jhajjar. "For repairing of house being poor financial position."	100000	SDM Badli
143	U.O. No. 145/AM/ dt. 04.09.2019	Mewa W/o Late Sh. Hawa Singh, V.P.O. Chapar, Distt. Jhajjar. "For repairing of house being poor financial position."	100000	SDM Jhajjar
144	U.O. No. 146/AM/ dt. 04.09.2019	Shyam ji Sports Club Gawalison, Distt. Jhajjar (Regd No. 736). "For promotion of sports activity."	100000	SDM Jhajjar
145	U.O. No. 147/AM/ dt. 04.09.2019	Nirmala W/O Sh. Rajbir Singh, V.P.O. Hasanpur, Distt. Jhajjar. "For repairing of house being poor financial position."	100000	SDM Jhajjar
146	U.O. No. 148/AM/ dt. 04.09.2019	Sarpanch Gram Panchayat Bilochpura, Distt. Jhajjar. "For promotion of yoga/sports activity."	51000	SDM Jhajjar
147	U.O. No. 149/AM/ dt. 04.09.2019	Kulwanti W/o Sh. Jitender, V.P.O. Chapar, Distt. Jhajjar. "For repairing of house being poor financial position."	150000	SDM Jhajjar
148	U.O. No. 150/AM/ dt. 04.09.2019	Shri Shri 1008 Sant Baba Haridas ji Mandir Sewa Samiti Khudan, Distt. Jhajjar. (Regd. No. 390). "For repairing of building for genral public use.'	200000	SDM Jhajjar
149	U.O. No. 151/AM/ dt. 04.09.2019	Sarpanch Gram Panchayat Gijarod, Distt Jhajjar. "For purchasing of Gym machine"	200000	SDM Jhajjar

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
150	U.O. No. 152/AM/ dt. 04.09.2019	Sarpanch Gram Panchayat Girdarpur, Distt. Jhajjar. "For construction/completion of hall for whole community near Baba Haridass Mandir."	200000	SDM Jhajjar
151	U.O. No. 153/AM/ dt. 04.09.2019	Baljit S/o Sh. Ishwar Singh, V.P.O. Jatwara, Distt. Jhajjar. "For treatment of cancer being very poor financial position."	100000	SDM Jhajjar
152	U.O. No. 154/AM/ dt. 04.09.2019	Mintu Pahlwan Akhada Sewa Samiti, V.P.O. Khudan, Distt. Jhajjar (Regd. No. 696). "For promotion of sports activity."	100000	SDM Jhajjar
153	U.O. No. 155/AM/ dt. 04.09.2019	Saraswati Siksha Samiti Beri, Distt. Jhajjar (Regd. No. 153). "For construntion/completion of building in Shiksha Bharti School Beri."	2100000	SDM Beri
154	U.O. No. 156/AM/ dt. 04.09.2019	Kuldeep S/o Sh. Hoshier Singh, V.P.O. Babepur, Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM Jhajjar
155	U.O. No. 158/AM/ dt. 04.09.2019	Sarpanch Gram Panchayat Khakhana, Distt. Jhajjar. "For construntion/completion of hall for whole community near Balmiki Mandir."	200000	SDM Jhajjar
156	U.O. No. 160/AM/ dt. 04.09.2019	Sonu Kumar S/o Sh. Krishan, V.P.O. Jatwara, Distt Jhajjar. For treatment of heart of her daughter being poor."	50000	SDM Jhajjar
157	U.O. No. 161/AM/ dt. 04.09.2019	Pawan Kumar S/o Sh. Reghubir Singh, V.P.O. Dadri Toe, Distt. Jhajjar. "For repairing of house being very poor financial position."	50000	SDM Jhajjar
158	U.O. No. 162/AM/ dt. 04.09.2019	Jainarain S/o Sh. Guljari Lal, V.P.O. Sehlanga, Distt. Jhajjar. "For repairing of house being very poor financial position."	50000	SDM Jhajjar
159	U.O. No. 163/AM/ dt. 04.09.2019	Sneh W/o Harish, V.P.O. Luksar, Distt. Jhajjar. For repairing of house being very poor Financial position."	100000	SDM Badli
160	U.O. No. 164/AM/ dt. 04.09.2019	Sarpanch Gram Panchayat Khuddan, Distt. Jhajjar. "For construction/completion of hall for whole community near Radha Krishan Mandir."	200000	SDM Jhajjar
161	U.O. No. 165/AM/ dt. 04.09.2019	Sarpanch Gram Panchayat Khudan, Distt. Jhajjar. "For construction/completion of hall for whole community near Shiv Mandir."	250000	SDM Jhajjar
162	U.O. No. 166/AM/ dt. 04.09.2019	Shakuntla W/o Sh. Bijender Kiloj, Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM Badli
163	U.O. No. 167/AM/ dt. 04.09.2019	Principal Govt. PG Nehru College Jhajjar. "For promotion of cultural activities."	300000	SDM Jhajjar
164	U.O. No. 168/AM/ dt. 04.09.2019	Babita Rani D/o Sh. Ramotar, V.P.O. Dhakla, Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM Jhajjar
165	U.O. No. 169/AM/ dt. 04.09.2019	Sarpanch Gram Panchyat Luhari, Distt. Jhajjar. For construction/completion of hall for whole community near Peer Baba Mandir.	50000	SDM Jhajjar
166	U.O. No. 170/AM/ dt. 04.09.2019	Rajesh S/o Sh. Lalchand, V.P.O. Jahangirpur, Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM Badli
167	U.O. No. 171/AM/ dt. 04.09.2019	Bhai Chara Truck Owners Welfare Association, Shop No. 68, Hooda Complex, Near Sabji Mandi, Gurgaon Road, Jhajjar (Regd. No. 00281). "For construction of Shed."	500000	SDM Jhajjar

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
168	U.O. No. 172/AM/ dt. 04.09.2019	Youth Rural Development Society, V.P.O. Gubhana, Distt. Jhajjar (Regd. No. 548). "For promotion of social and cultural activities."	100000	SDM Badli
169	U.O. No. 173/AM/ dt. 04.09.2019	Parkash S/o Sh. Billu Ram, V.P.O. Machhroli, Distt. Jhajjar. "For repairing of house being very poor financial position."	50000	SDM Jhajjar
170	U.O. No. 174/AM/ dt. 04.09.2019	Sarita W/o Sh. Rajbir Singh, V.P.O. Dhakla, Distt. Jhajjar. "For repairing of house being very poor financial position."	50000	SDM Jhajjar
171	U.O. No. 175/AM/ dt. 04.09.2019	Ramkumar S/o Chandrup, V.P.O. Badli (Pana Lakhyan), Distt. Jhajjar. "For repairing of house being very poor financial position."	100000	SDM Badli
172	U.O. No. 176/AM/ dt. 04.09.2019	Sarpanch Gram Panchayat Luhari, Distt. Jhajjar. "For construction/completion of hall for whole community near Shiv Mandir BPL Colony."	50000	SDM Jhajjar
173	U.O. No. 177/AM/ dt. 04.09.2019	Ravinder S/o Sh. Dharambir, V.P.O. Ladpur, Distt. Jhajjar. "For repairing of house being very poor financial position."	50000	SDM Badli
174	U.O. No. 178/AM/ dt. 04.09.2019	Ramraj S/o Sh. Mange Ram, V.P.O. Badli Pana Lakhyan, Distt. Jhajjar. "For treatment of cancer of her wife being very poor financial position."	50000	SDM Badli
175	U.O. No. 179/AM/ dt. 04.09.2019	Executive Engineer Bijli Board, Jhajjar. "For Shifting of HT Line 11KV feeder in the middle of Gram Panchayat Ground of Girdharpur."	335000	SDM Jhajjar
176	U.O. No. 180/AM/ dt. 04.09.2019	Sarpanch Gram Panchayat Kunjia, Distt. Jhajjar. "For shifting of electricity poll near bus stand Kunjia."	35000	SDM Jhajjar
177	U.O. No. 181/AM/ dt. 04.09.2019	Jai Dada Johad Wala Sewa Samiti, V.P.O. Sulodha, Distt. Jhajjar (Regd. No. 712). "For construction/completion of hall."	250000	SDM Jhajjar
178	U.O. No. 182/AM/ dt. 04.09.2019	Samachar Kyari Badli, Distt. Jhajjar (Regd. No. 68880). "For promotion of social and cultural and sports activities."	251000	SDM Badli
179	U.O. No. 183/AM/ dt. 04.09.2019	Sarpanch Gram Panchayat Majri Distt. Jhajjar. "For repairing & painting of Balyan Badi Chopal."	100000	SDM Badli
180	U.O. No. 157/AM/ dt. 04.09.2019	Vidya Bharti Sanskrit Shiksha Sansthan, Thanesar, Distt. Kurukshetra (Regd. No. 1170). "For promotion of cultural activities."	250000	SDM Kurukshetra
181	U.O. No. 139/AM/ dt. 04.09.2019	Panchkula Journalist club, H. No 852, sector 12A Panchkula (Regd. 390). "For promotion of social and cultural activities and purchase of media equipment"	500000	SDM Panchkula
182	U.O. No. 140/AM/ dt. 04.09.2019	Navsankalp Association, H. No. 1067, Sector SC, Chandigarh (Regd No. 4407). "For purchasing of medicine and providing for poor families."	100000	SDM Panchkula
183	U.O. No. 159/AM/ dt. 04.09.2019	Jai Singh S/o Sh. Sharwan, V.P.O. Pavera, Distt. Mahendergarh. "For repairing of house being very poor financial posting."	100000	SDM Nagal Chaudhary
184	U.O. No. 184/AM/ dt. 09.09.2019	Sarpanch Gram Panchayat Surehti Distt.-Jhajjar. "For purchasing of zym machine."	100000	SDM Jhajjar
185	U.O. No. 185/AM/ dt. 09.09.2019	Jai Dadi Khimi Lokhit Sewa Samiti Majri Distt.-Jhajjar. (Regd.No.606). "For completion/repairing of Dadi Khimi Mandir Rathi Lana."	500000	SDM Badli

Allocation of D.Q. sanctioned by Sh. Dushyant Chautala, Dy. Chief Minister For the Year 2020-21				
Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O. No. PS to Dy.CM/2020/01 dt 24.06.2020	Sirsa Club (Regd.) Janta Bhawan Road, Sirsa For completion of Sports Complex and purchase of sports equipments	2500000	SDO(C) Sirsa
2	U.O. No. PS to Dy.CM/2020/05 dt 05.10.2020	Deputy Commissioner, Sirsa Repair of Building of Media Center	1759000	SDO(C) Sirsa
3	U.O. No. PS to Dy.CM/2020/13 dt 03.11.2020	Jaat Samaj Sabha District Kurukshetra (Regd. No. 01509) Construction of rooms and boundary Wall of Jaat Samaj Sabha	2100000	SDO(C) Kurukshetra
4	U.O. No. PS to Dy.CM/2020/17 dt 03.11.2020	Shaheed Udham Singh Memorial Society (Regd.) Shaheed Udha Singh Chowk, Shahbad, Distt. Kurukshetra. For completion of Library	1100000	SDO(C) Kurukshetra
5	U.O. No. PS to Dy.CM/2020/09 dt 03.11.2020	Ch. Devi Lal Memorial Girls (P.G.) College G.T. Road, Sewah Distt. Panipat(Regd.) Construction of Rooms	1100000	SDO(C) Panipat
6	U.O. No. PS to Dy.CM/2020/21 dt 03.11.2020	Bhagwan Shri Parshuram Gaushalan Naraingarh Road Near Khatoli Gate, Ambala (Regd. No. 667) Distt. Ambala For the purchase of Tractor	695000	SDO(C) Ambala
7	U.O. No. PS to Dy.CM/2020/25 dt 03.11.2020	Sarpanch Gram Panchayat, Kuchrana Khurd Block Uchana Distt. Jind For Construction of community Hall for general public use	1000000	SDO(C) Uchana
8	U.O. No. PS to Dy.CM/2020/29 dt 26.11.2020	Bhagwan Premsookh Mandir Village Mohamdabad Distt. Sonipat Construction of rooms to be used by General Public	1000000	SDO(C) Sonipat
9	U.O. No. PS to Dy.CM/2020/33 dt 08.12.2020	Rajiv Gandhi S.D. Commerce & Science women College (Regd.) Jind Road, NH-71, Narwana Distt. Jind Construction of Community hall and purchase of computer	3100000	SDO(C) Narwana
10	U.O. No. PS to Dy.CM/2020/37 dt 08.12.2020	Niswarth Sewa Samiti, Kahnaur(Regd.) Distt. Rohtak Digital library for general public use	1100000	SDO(C) Rohtak
11	U.O. No. PS to Dy.CM/2020/41 dt 08.12.2020	B. R. Ambedkar Jan Kalyan Samiti (Regd. No. 01222) For Digital Library for general public use (Substitute)	1500000	SDO(C) GUhla
12	U.O. No. PS to Dy.CM/2020/45 dt 21.12.2020	Bhagwan Valmiki Jankalyan Sang, Sector-9, Karnal (Regd. No. 07072) Distt. Karnal Completion of Valmiki Bhawan	500000	SDO(C) Karnal
13	U.O. No. PS to Dy.CM/2020/49 dt 04.01.2021	Sant Kabir Shiksha Samiti Dhanak Samaj Haryana (Regd. No. 2492) Rajgarh Road, Hisar Construction of rooms	2500000	SDO(C) Hisar
14	U.O. No. PS to Dy.CM/2020/53 dt 25.01.2021	Maharishi Valmiki Dharmarth Trust(Regd. No. 2501) Uchana District Jind Construction of rooms	1000000	SDO(C) Uchana
15	U.O. No. PS to Dy.CM/2020/57 dt 25.01.2021	Shri Brahman Sabha (Regd.) For renovation of building	500000	SDO(C) Sirsa
16	U.O. No. PS to Dy.CM/2020/61 dt 11.02.2021	Deputy Commissioner, Jind For library in Village Amargarh general public use	500000	SDO(C) Narwana
17	U.O. No. PS to Dy.CM/2020/64 dt 11.02.2021	Deputy Commissioner, Jind For library in Village Fulian kalan general public use	500000	SDO(C) Narwana
18	U.O. No. PS to Dy.CM/2020/67 dt 11.02.2021	Deputy Commissioner, Jind For library in Village Lochab general public use	500000	SDO(C) Narwana
19	U.O. No. PS to Dy.CM/2020/70 dt 11.02.2021	Deputy Commissioner, Jind For library in Village Dablain general public use	500000	SDO(C) Narwana
20	U.O. No. PS to Dy.CM/2020/73 dt 11.02.2021	Deputy Commissioner, Jind For library in Village Dharodi general public use	500000	SDO(C) Narwana
21	U.O. No. PS to Dy.CM/2020/76 dt 11.02.2021	Deputy Commissioner, Jind For library in Village Dhakal general public use	500000	SDO(C) Narwana
22	U.O. No. PS to Dy.CM/2020/79 dt 11.02.2021	Deputy Commissioner, Jind For library in Village Bidrana general public use	500000	SDO(C) Narwana
23	U.O. No. PS to Dy.CM/2020/82 dt 11.02.2021	Deputy Commissioner, Jind For library in Village Kharal general public use	500000	SDO(C) Narwana

24	U.O. No. PS to Dy.CM/2020/85 dt11.02.2021	Deputy Commissioner, Jind For library in Village Ujhana general public use	500000	SDO(C) Narwana
25	U.O. No. PS to Dy.CM/2020/88 dt11.02.2021	Deputy Commissioner, Jind For library in Village Belarkha general public use	500000	SDO(C) Narwana
26	U.O. No. PS to Dy.CM/2020/91 dt11.02.2021	Deputy Commissioner, Jind For library in Village Surjakhera general public use	500000	SDO(C) Narwana
27	U.O. No. PS to Dy.CM/2020/106 dt11.02.2021	Deputy Commissioner, Jind For library in Village Dhanauri general public use	500000	SDO(C) Narwana
28	U.O. No. PS to Dy.CM/2020/109 dt11.02.2021	Deputy Commissioner, Jind For library in Village Barta general public use	500000	SDO(C) Narwana
29	U.O. No. PS to Dy.CM/2020/113 dt11.02.2021	Deputy Commissioner, Jind For library in Village Pipaltha general public use	500000	SDO(C) Narwana
30	U.O. No. PS to Dy.CM/2020/117 dt11.02.2021	Deputy Commissioner, Jind For library in Village karamgarh general public use	500000	SDO(C) Narwana
31	U.O. No. PS to Dy.CM/2020/121 dt11.02.2021	Sarpanch Gram panchayat Village Gagsina Tehsil Ghraunda District Karnal <u>Completion of Dada Kala Peer Khel Maidan</u>	2000000	SDO(C) Ghraunda
32	U.O. No. PS to Dy.CM/2020/125 dt11.02.2021	Sarpanch Gram panchayat Village Dudhva District Charkhi Dadri. Purchase of Water Tanker for use of general public	200000	SDO(C) Dadri
33	U.O. No. PS to Dy.CM/2020/94 dt11.02.2021	Maharaja Aggarsain Sewa Sadan, Regd. Gandhi Nagar Charkhi Dadri. For installation of Lift for general public use"	500000	SDO(C) Charkhi Dadri
34	U.O. No. PS to Dy.CM/2020/102 dt11.02.2021	Sarpanch Gram panchayat VillageJhojhu Khurad District Charkhi Dadri. For purchase of Sports Equipments	200000	SDO(C) Charkhi Dadri
35	U.O. No. PS to Dy.CM/2020/98 dt11.02.2021	Sarpanch Gram panchayat Village Kari Mod, District Charkhi Dadri. For purchase of Sports Equipments	200000	SDO(C) Badhra
36	U.O. No. PS to Dy.CM/2020/129 dt 23.02.2021	Jat Samaj, Rewari, Plot No. 1, Sector 16, Rewari (Regd. No. DR?RWR/00268) Distt. Rewari. <u>Construction of Dharamshala</u>	2100000	SDO(C) Rewari
37	U.O. No. PS to Dy.CM/2020/133dt 23.02.2021	Savtantra Sainani Samarak and Library Samiti village Chaubara District Fatehabad (Regd. No. DRFS/FTH/168) <u>for digitalization of Library</u>	500000	SDO(C) Fatehabad
38	U.O. No. PS to Dy.CM/2020/137dt 23.02.2021	Shri Vishavkarma Auto Traders Dharamshala Trust, #605, Automobile Market, Hisar (Regd. No. 456/78-79) Distt. Hisar. For completion of <u>Construction work of Dharamshala</u>	1100000	SDO(C) Hisar
39	U.O. No. PS to Dy.CM/2020/141dt 01.03.2021	Kanya Gurukul, Rurki Dsitric Rohtak. Installation of GCRT Solar Power Plant	1100000	ADC Rohtak
40	U.O. No. PS to Dy.CM/2020/157dt 01.03.2021	Baba Mundi Wala Kabaddi Khel Samiti Village Girawar, Tehsil Meham Distt. Rohtak Regd. No. HR/RTK/2015/11051 <u>Purchase of Sports item for general public use</u>	200000	SDO(C) Meham
41	U.O. No. PS to Dy.CM/2020/145dt 04.03.2021	Sant Shri Guru Ravidas Bhawan and Chhatrawas Samiti Fatehabad Regd. No. 1508. <u>For the completion of Sant Shri Guru Ravidas Bhawan</u>	500000	SDO(C) Fatehabad
42	U.O. No. PS to Dy.CM/2020/153dt 04.03.2021	Govt. Girl Sr. Sec. School (1705) Village Dumerkha District Jind <u>For purchase of sports item</u>	110000	SDO(C) Narwana
43	U.O. No. PS to Dy.CM/2020/161 dt 12.03.2021	Gram Panchayat Village bhani Thakran District Bhiwani. For Completion of General chaupal	500000	SDO(C) Bhiwani
44	U.O. No. PS to Dy.CM/2020/165 dt 19.03.2021	Gram Panchayat Village Rewari Khera District Bhiwani. For Construction of Sports Stdium	2116000	BDPO Bhiwani

Allocation of Discretionary Grants sanctioned by Sh.Sandeep Singh, Minister, Haryana,				
Chandigarh for the financial year 2020-21.				
Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
1	U.O.No.Secy./MS&YA-2020/01 dt.04.06.2020	Sh. Kuldeep Singh So Ravi Dutt Village Karah Sahib, Pehowa Distt. Kurukshetra. "For financial assistance for the treatment of allment due to paralyse being poor."	100000	SDO(c) Pehowa
2	U.O.No.Secy./MS&YA-2020/01 dt.04.06.2020	National Intergrated Forum of Artists Activists (NIFAA),306, Sector-7, Urban Estate, Karnal. "For the sports & Cultural activities."	200000	SDO(c) Karnal
3	U.O.No.Secy./MS&YA-2020/09 dt.16.06.2020	Sh. Malak Singh Virk S/o Sh. Jagtar Singh Village: Thaska Miranji, Pehowa, Distt. Kurukshetra. "For financial assistance for the repair of house being poor."	200000	SDO(c) Pehowa
4	U.O.No.Secy./MS&YA-2020/13 dt.16.06.2020	Sh. Malak Singh Virk S/o Sh. Jagtar Singh Village: Thaska Miranji, Pehowa, Distt. Kurukshetra. "For financial assistance for the repair of house being poor."	200000	SDO(c) Pehowa
5	U.O.No.Secy./MS&YA-2020/17 dt.16.06.2020	Sh. Pardeep Bharti S/o Sh. Chaman Lal Village Jalbehra, Pehowa, Distt. Kurukshetra. "For financial assistance for the repair of house being poor."	200000	SDO(c) Pehowa
6	U.O.No.Secy./MS&YA-2020/21 dt.16.06.2020	Sh. Manjoor Singh S/o Sh. Gurnam Singh Village: Thaska Miranji, Pehowa, Distt. Kurukshetra. "For financial assistance for the repair of house being poor."	200000	SDO(c) Pehowa
7	U.O.No. Secy./MS&Y A-2020/25 dt. 16.06.2020 ☐	Sh. Vikram Singh S/o Sh.Najjar Singh Village: Thaska Miranji, Pehowa, Distt. Kurukshetra. "For financial assistance for the repair of house being poor."	200000	SDO (C) Pehowa
8	U.O.No. Secy./MS&Y A-2020/29 dt. 16.06.2020 ☐	Sh. Kuldeep Singh S/o Sh.Rajender Kumar Village: Shanti Nagar Alias Kurri, Shahabad, Distt. Kurukshetra. "For financial assistance for the repair of house being poor."	200000	SDO (C) Shahabad
9	U.O.No. P.S/ Secy./MS&Y A-2020/33 dt. 16.06.2020 ☐	Sh. Sunil Saini S/o Sh.Gurnam Singh Village: Shanti Nagar Alias Kurri, Shahabad Distt. Kurukshetra. "For financial assistance for the repair of house being poor."	200000	SDO (C) Shahabad
10	U.O.No. Secy./MS&Y A-2020/37 dt. 16.06.2020 ☐	Sh. Bansi Lal S/o Sh. Janak Raj Village: Shanti Nagar Alias Kurri, Shahabad, Distt. Kurukshetra. "For financial assistance for the repair of house being poor."	200000	SDO (C) Shahabad
11	U.O.No.Secy./MS&YA-2020/41 dt.16.06.2020	Sh.Lakhvinder S Sh Janak Raj Village Shani Nagar Alias Kurri, Shahabad, Distt. Kurukshetra "For financial assistance for the repair of house being poor."	200000	SDO(c) Shahabad
12	U.O.No.Secy./MS&YA-2020/45 dt.16.06.2020	Sh. Kamal Saini S/o Sh. Rajender Saini Y Village: Shanti Nagar for the repair of house being poor."	200000	SDO(c) Shahabad
13	U.O.No.Secy./MS&YA-2020/53 dt.16.06.2020	Som Convent Gurukul, (Regd. 531158) Pindarsi Station, Kaithal Road, Ghararsi. District Kurukshetra. "To promote Sports & Cultural activities."	200000	SDO(c) Shahabad
14	U.O.No.Secy./MS&YA-2020/57dt.16.06.2020	Sh. Gurnam Singh S/o Sh.Tehal Singh Village: Nassi, Pehowa, Distt. Kurukshetra. "For financial assistance for the repair of house being poor."	200000	SDO(c) Shahabad
15	U.O.No. P.S/ Secy./MS&Y A-2020/61 dt. 16.06.2020 ☐	Govt. Sr. Sec. School (B.S.E.H. 11151) Village Murtzapur. Pehowa, Distt. Kurukshetra "For the purchase of books for school library for the use of students."	100000	SDO (C) Pehowa

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
16	U.O.No. Secy./MS&Y A-2020/49 dt. 16.06.2020 ☞	Sh. Satbir S/o Sh. Dharm Singh Kahni 7½ Biswa 77, Kahni, Distt. Rohtak. "For financial assistance for the repair of house being poor."	200000	SDO (C) Rohtak
17	U.O.No. Secy./MS&Y A-2020/65 dt. 23.06.2020 ☞	Sh. Rajbir S/o Sh. Jagir Singh Village: Rohti, Pehowa, Distt. Kurukshetra. For Financial assistance for the treatment of arms due to electrocution being poor."	100000	SDO (C) Pehowa
18	U.O.No. Secy./MS&Y A-2020/69 dt. 23.06.2020 ☞	Smt. Sunita Rani W/o Sh. Raj Kumar A 170/15, Pyar Nagar, Shababad, Distt. Kurukshetra. "For financial assistance for the purchase of Books, Clothes, shoes etc. for her children being poor."	100000	SDO (C) Shahabad
19	U.O.No. Secy./MS&Y A-2020/73 dt. 15.07.2020 ☞	Sh. Sunil Kumar S/o Sh. Pal Singh # 90 Nichli Chaunki (198) Panchkula. "For financial assistance for the repair of house 20 being poor."	100000	SDO (C) Panchkula
20	U.O.No. Secy./MS&Y A-2020/77 dt.15.07.2020 ☞	President, Shri Krishan Kirpa Gaushala Samiti, (Regd. No. 1185/611/4-3-2016). Gaushala Road Gaucharand, Pehowa, Distt. Kurukshetra. "For the purchase of fodder and repair of Gaushala."	500000	SDO (C) Pehowa
21	U.O.No. Secy./MS&Y A-2020/85 dt. 22.07.2020 ☞	Sh. Haripal S/o Sh. Jeet Ram Gazipur, Raiwali (29) Ambala, Distt. Ambala. "For financial assistance for the treatment of arms being poor."	100000	SDO (C) Ambala
22	U.O.No. P.S/ Secy./MS&Y A-2020/81 dt. 22.07.2020 ☞	President Swami Bhajana Nand Jan Kalyan A Trust, Prachi Tirath, Pehowa, Distt. Kurukshetra (Regd. No. 2356). "For the completion of Hall in Swami Bhajana Nand Jan Kalyan Ashram building for public use.	200000	SDO (C) Pehowa
23	U.O.No. P.S/ Secy./MS&Y A-2020/89 dt. 30.07.2020 ☞	President, Subh Karman Charitable Sewa Society, 631/5 Bharat Nagar, Pehowa, Distt Kurukshetra (Regd. No. 01662). "For purchase of medical equipments for all general public use."	200000	SDO (C) Pehowa
24	U.O.No. Secy./MS&Y A-2020/113 dt. 26.08.2020 ☞	Sh. Parvesh Kumar S/o Sh. Ramesh Kumar Village Pai Pehladpur Kiroli, Kharkhoda, District Sonipat. "For financial Assistance for the repair of house being poor."	190000	SDO (C) Kharkhoda
25	U.O.No. Secy./MS&Y A-2020/117 dt. 26.08.2020 ☞	Sh. Sahil S/o Sh. Anil Village: Pai, Kharkhoda, District Sonipat "For financial Assistance for the repair of house being poor	190000	SDO (C) Kharkhoda
26	U.O.No. / Secy./MS&Y A-2020/125 dt. 26.08.2020 ☞	Sh. Sanjeet S/o Sh. Jai Karan Singh Village Pehladpur Kiroli, Kharkhoda. District Sonipat "For Financial Assistance for the repair of house being poor."	200000	SDO (C) Kharkhoda
27	U.O.No. P.S/ Secy./MS&Y A-2020/129 dt. 26.08.2020 ☞	Sh. Surseh S/o Sh. Satbir Singh Village Pehladpur Kiroli, Kharkhoda. District Sonipat. "For financial Assistance for the repair of house being poor."	200000	SDO (C) Kharkhoda
28	U.O.No. P.S/ Secy./MS&Y A-2020/133 dt. 26.08.2020 ☞	Sh. Satish Kumar S/o Sh. Khzan Singh Village Pehladpur Kiroli, Kharkhoda District Sonipat. "For financial Assitance for the repair oh house being poor	200000	SDO (C) Kharkhoda
29	U.O.No. P.S/ Secy./MS&Y A-2020/145 dt. 26.08.2020 ☞	Smt. Pinki Devi W/o Sh. Narmail Singh Village: Basantpur, Mandheri, District Kurukshetra. For financial Assistance for the repair of house being poor.	200000	SDO (C) Shahbad

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
30	U.O.No. P.S/ Secy./MS&Y A-2020/157 dt. 26.08.2020	Sh. Sucha Singh S/o Sh. Balwant Singh Village Diwana, Pehowa. Distt, Kurukshetra. "For financial Assistance for the treatment of Kidney of his son being poor.	100000	SDO (C) Pehowa
31	U.O.No. / Secy./MS&Y A-2020/161 dt. 26.08.2020	President. Maa Baglamukhi Charitable Trust Pehowa. Distt. Kurukshetra (Regd. 3086) "For the completion of Hall in Maa Baglamukhi Mandir for general Public use	200000	SDO (C) Pehowa
32	U.O.No.Secy./MS&YA-2020/169 dt.26.08.2020	Bharat Public Sr. Sec. School Ladwa-Shahbad Road, Babain District Kurukshetra (Affiliation No. 530479) " For the Sports & Cultural activities."	200000	SDO(c) Shahbad
33	U.O.No.Secy./MS&YA-2020/173dt.26.08.2020	President, Saathi NGO, (Regd. 01084)#172, Sector-1 Urban Estate, Shahbad Markanda, Distt. Kurukshetra. "To develop sports &cultural Activities."	200000	SDO(c) Shahbad
34	U.O.No.Secy./MS&YA-2020/137 dt.26.08.2020	Sh. Jasbir Singh S/o Sh. Balbir Singh Village: Jansuya, District Ambala. "For financial Assistance for the repair of house being poor."	200000	SDO(c) Ambala City
35	U.O.No.Secy./MS&YA-2020/141 dt.26.08.2020	Sh. Jitender Singh S/o Sh. Ram Singh Village: Kangwal, District Ambala. "For financial Assistance for the repair of house being poor."	190000	SDO(c) Ambala City
36	U.O.No.Secy./MS&YA-2020/149 dt.26.08.2020	Sh. Rajpal S/o Sh. Ram Singh Village : Kangwal, District Ambala. "For financial Assistance for the repair of house being poor."	190000	SDO(c) Ambala City
37	U.O.No.Secy./MS&YA-2020/153 dt.26.08.2020	Sh.Sukhwinder Singh S/o Sh. Mohan lal Village:Teja Mohri, District Ambala. For financial Assistance for the repair of house being poor."	200000	SDO(c) Ambala City
38	U.O.No. Secy./MS&Y A-2020/93 dt. 26.08.2020	Sh. Hemant S/o Sh. Dharmender #21,Near Chopal, Mohammadpur Majra. Badli District Jhajjar."	200000	SDO (C) Badli
39	U.O.No. Secy./MS&Y A-2020/97 dt. 26.08.2020	Sh. Vishal Gulia S/o Sh. Raju Gulia Village:Lakhan Pana, Badli, District Jhajjar. For financial Assistance for the repair of house being poor."	190000	SDO (C) Badli
40	U.O.No. Secy./MS&Y A-2020/105 dt. 26.08.2020	Sh.Anil Singh S/o Sh. Rajender Singh #186, Village Nilothe, Bahadurgarh, District Jhajjar. For financial Assistance for the repair of house being poor."	190000	SDO (C) Bahadurgarh
41	U.O.No. Secy./MS&Y A-2020/109t. 26.08.2020	Sh.Naveen S/o Sh. Sukhbir Singh Village :Siwana, Beri, District Jhajjar "For financial Assistance for the repair of house being poor."	200000	SDO (C) Beri
42	U.O.No. Secy./MS&Y A-2020/101 dt. 26.08.2020	Sh Jag Avdesh S/o Sh. Ram Mehar Sharma Village: Mundhal Khurd, District Bhiwani. "For financial Assistance for the repair of house being poor."	200000	SDO (C) Bhiwani
43	U.O.No.Secy./MS&Y A-2020/121 dt. 26.08.2020	Sh.Sawan S/o Sh. Shri Srishan Village: Mundhal Khurd, District Bhiwani. "For financial Assistance for the repair of house being poor."	190000	SDO (C) Bhiwani
44	U.O.No. Secy./MS&Y A-2020/165 dt. 26.08.2020	President, Haryana Archery Association Office :13. Sector-14,Rohtak (Regd. No.02404). "For the Sports & Cultural activities."	500000	SDO (C) Rohtak

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
45	U.O.No.Secy./MS&YA-2020/177 dt.07-09.2020	President, Maa Gori Samaj Sewa Samiti, Hanuman 20/177 Colony Ward No. 7. District Panipat (Regd. HR 2019/0235802). "For the construction of Boutique centre & purchase of Sewing machines."	200000	SDO(c) Panipat
46	U.O.No.Secy./MS&YA-2020/181 dt.11-09.2020	MS Sh. Kuldeep Singh S/o Sh. Gurmeet Singh Village 0/181 Chamun, Chammu Kalan, Distt. Kurukshetra. For 2020 Financial Assistance for the repair of house being poor	200000	SDO(c) Pehowa
47	U.O.No.Secy./MS&YA-2020/185 dt.11-09.2020	Sh. Gurlal Singh S/o Sh. Kehar Singh Village Gangheri 0185 (Dera), Jalbehra Pehowa, Distt. Kurukshetra. For 020 Financial Assistance for the repair of house being poor."	200000	SDO(c) Pehowa
48	U.O.No.Secy./MS&YA-2020/189 dt 11-09.2020	Sh. Gurlal Singh S/o Sh. Megh Singh Village Thaska 189 Miranji, Pehowa, Distt. Kurukshetra. " For Financial Assistance for the repair of house being poor."	200000	SDO(c) Pehowa
49	U.O.No.Secy./MS&YA-2020/193 dt 11-09.2020	Sh. Amritpal Singh S/o Sh. Waryam Singh Village 193 Thaska Miranji, Pehowa, Distt. Kurukshetra. " For 20 Financial Assistance for the repair of house being poor."	200000	SDO(c) Pehowa
50	U.O.No.Secy./MS&YA-2020/197 dt.11-09.2020	Sh. Manpreet Singh S/o Sh. Balwinder Singh Village 197 Thaska Miranji, Pehowa, Distt. Kurukshetra. * For 20 Financial Assistance for the repair of house being poor."	200000	SDO(c) Pehowa
51	U.O.No.Secy./MS&YA-2020/201 dt.11-09.2020	Sh. Didar Singh S/o Sh. Bhag Singh Village Thaska 01 Miranji, Pehowa, Distt. Kurukshetra." For Financial Assistance for the repair of house being poor."	200000	SDO(c) Pehowa
52	U.O.No.Secy./MS&YA-2020/205 dt.11-09.2020	Sh. Gursewak Singh S/o Sh. Manjur Singh Village 05 Thaska Miranji, Pehowa, Distt. Kurukshetra. " For 0 Financial Assistance for the repair of house being poor."	200000	SDO(c) Pehowa
53	U.O.No.Secy./MS&YA-2020/209 dt.11-09.2020	Sh. Kulvinder Singh S/o Sh. Jasvinder Singh Village 9 Noorpur Buchi,(Rohti), Pehowa, Distt. Kurukshetra. For Financial Assistance for the repair of house being poor.	200000	SDO(c) Pehowa
54	U.O.No.Secy./MS&YA-2020/213 dt 11-09.2020	Sh. Pritpal Singh S/o Sh. Anup Singh Village Noorpur 3 Buchi, (Rohti), Pehowa, Distt. Kurukshetra. " For Financial Assistance for the repair of house being poor."	200000	SDO(c) Pehowa
55	U.O.No.Secy./MS&YA-2020/217 dt.11-09.2020	Sh. Manpreet Singh S/o Sh. Joga Singh Village Thaska Miranji, Pehowa, Distt. Kurukshetra. For Financial Assistance for the repair of house being poor."	200000	SDO(c) Pehowa
56	U.O.No. Secy./MS&Y A-2020/221 dt. 11.09.2020	Sh. Talwinder Singh S/o Sh. Sukha Singh Village Thaska Miranji, Pehowa, Distt. Kurukshetra." For Financial Assistance for the repair of house being poor."	200000	SDO (C) Pehowa
57	U.O.No. Secy./MS&Y A-2020/225 dt. 11.09.2020	Sh. Ashok Kumar S/o Sh. Jodha Ram Village Shanti Nagar Alias Kurri, Distt. Kurukshetra For Financial Assistance for the repair of house being poor.	200000	SDO (C) Pehowa
58	U.O.No. Secy./MS&Y A-2020/229 dt. 11.09.2020	Sh. Kulvinder Singh S/o Sh. Karam Singh Village Shanti Nagar Alias Kurri, Distt Kurukshetra." For Financial Assistance for the repair of house being poor	200000	SDO (C) Pehowa

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
59	U.O.No. Secy./MS&Y A-2020/233 dt. 11.09.2020	Sh. Jai Bhagwan S/o Sh. Dyala Ram Village Shanti Nagar Alias Kurri, Distt. Kurukshetra. "For Financial Assistance for the repair of house being poor"	200000	SDO (C) Pehowa
60	U.O.No. Secy./MS&Y A-2020/237 dt. 11.09.2020	Sh. Jaipal S/o Sh. Somnath Village Shanti Nagar Alias Kurri, Distt. Kurukshetra. "For Financial Assistance for the repair of house being poor."	200000	SDO (C) Pehowa
61	U.O.No. Secy./MS&Y A-2020/245 dt. 11.08.2020	Smt. Sudesh Rani Wo Late Sh Deshraj Batra 147, Sector 1, Shahbad, Distt. Kurukshetra. "For Financial Assistance for the purchase of Books, Clothes, Shoes etc, for her children being poor."	200000	SDO (C) Shahbad
62	U.O.No. Secy./MS&Y A-2020/277 dt. 16.Sep.2020	Sh. Butta Masih S/o Sh. Hidayat Masih Village: Chunia Farm Pehowa, Distt, Kurukshetra. "For financial assistance for the repair of house being poor"	50000	SDO (C) Pehowa
63	U.O.No. Secy./MS&Y A-2020/273 dt. 16.Sep.2020	Smt. Murti W/o Sh. Lajja Ram Village 51 Ishaq Pehowa. Distt. Kurukshetra "For financial assistance for the treatment of ailment being poor"	51000	SDO (C) Pehowa
64	U.O.No. Secy./MS&Y A-2020/269 dt. 16.Sep.2020	BBC Badminton Club, Model Town. Near AGS School. Pehowa, Distt Kurukshetra (Regd. No. 01077/2020). "To promote Sports & Cultural activities"	200000	SDO (C) Pehowa
65	U.O.No. Secy./MS&Y A-2020/265 dt. 16.Sep.2020	Sh Bahadur Singh S/o Sh. Bhan Singh #93. Ward No. 17. Guru Amar Dass Colony. Pehowa Distt Kurukshetra. "For financial assistance for the repair of house being poor"	51000	SDO (C) Pehowa
66	U.O.No. Secy./MS&Y A-2020/261 dt. 16.Sep.2020	Smt. Paramjeet Kaur W/o Sh. Hardeep Singh #244, Ward No. 03, Guru Nanak Colony. Pehowa, Distt. Kurukshetra "For financial assistance for the repair of house being poor."	100000	SDO (C) Pehowa
67	U.O.No. Secy./MS&Y A-2020/257 dt. 16.Sep.2020	Sh.Jagdish Sharma S/o Sh. Chet Ram Village Siana Saidan. Pehowa Distt. Kurukshetra. For financial assistance for the repair of house being poor."	51000	SDO (C) Pehowa
68	U.O.No. Secy./MS&Y A-2020/249 dt. 16.Sep.2020	Sh. Ganesh Kumar S/o Sh. Babu Ram Village S Bodhni, Pehowa, Distt. Kurukshetra "For financial assistance for the treatment of ailment of his son being poor."	51000	SDO (C) Pehowa
69	U.O.No. Secy./MS&Y A-2020/281 dt. 16.Sep.2020	Smt. Shero Devi W/o Late Sh. Kherti Lal Village Chunia Farm, Pehowa Distt. Kurukshetra. "For financial assistance for the repair of house being poor"	51000	SDO (C) Pehowa
70	U.O.No. Secy./MS&Y A-2020/241 dt. 11.Sep.2020	President, Ganpati Educational and Charitable Trust. 1236. Sector Shahbad. Distt Kurukshetra. (Regd. 2776). "To promote sports & Cultural activities."	1000000	SDO (C) Pehowa
71	U.O.No. Secy./MS&Y A-2020/253 dt. 16.Sep.2020	Sh. Amit Kumar S/o Late Sh Harikesh Village Ramkali. Julana District Jind "For financial assistance for the repair of house being poor"	100000	SDO (C) Pehowa
72	U.O.No. Secy./MS&Y A-2020/285 dt. 29.Sep.2020	Smt. Shailja Vasas W/o Sh. Vipin Kumar # 157, Ward No. 04, Pehowa, Distt. Kurukshetra. "For Financial Assistance for the repair of house being poor."	50000	SDO (C) Pehowa
73	U.O.No. Secy./MS&Y A-2020/289 dt. 27.10.2020	Sh. Deepak Kumar S/o Sh. Pala Kumar village Nichli chaunki, Devi Nagar 384 Panchkula. "For Financial Assistance for the repair of house being poor."	150000	SDO(c) Panchkula

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
74	U.O.No.Secy./MS&YA-2020/305 dt.17-11.2020	Shri Saraswati Ram Natak Club (Regd.HR/KKR/00017) Pehowa, District Kurukshetra. "To develop Cultural Activities".	51000	SDO(c) Panchkula
75	U.O.No.Secy./MS&YA-2020/293 dt.17-11.2020	Sh. Ramesh S/o Sh. Pala Ram Village Thana, Pehowa, Distt. Kurukshetra. "For financial Assistance for the repair of house being poor".	200000	SDO(c) Pehowa
76	U.O.No.Secy./MS&YA-2020/313 dt.17-11.2020	President, Maharidhi Valmik Jankalyan Sabha, Village: Megha Majra, Pehowa, Distt. Kurukshetra. (Regd. 01254). "For purchase of Utensil for public use".	50000	SDO(c) Pehowa
77	U.O.No.Secy./MS&YA-2020/309 dt.17-11.2020	Smt. Karuna Kakkar W/o Sh. Som Nath Kakkar Housing Board Colony, Sector-7, Kurukshetra. "For financial assistance for the purchase of Books Clothes, Shoes etc. for her children being poor".	100000	SDO(c) Pehowa
78	U.O.No.Secy./MS&YA-2020/301 dt.17-11.2020	R.K.S.D(P.G.) College, Kaithal. (Regd.No.1954). "To promote Sports & Cultural activities".	500000	SDO(c) Kurukshetra
79	U.O.No.Secy./MS&YA-2020/297 dt.27-11.2020	Press Club Kurukshetra, Gali No.-1, Kalyan Nagar, Kurukshetra (Regd. NO. 00276), Distt. Kurukshetra. "For the Sports & Cultural activities."	100000	SDO(c) Kaithal
80	U.O.No.Secy./MS&YA-2020/317 dt.27-11.2020	President, Pehowa Press Club, Pehowa District 2 Kurukshetra. (Regd. HR/4/2018/02004) Distt. Kurukshetra. "For the Sports & Cultural activities."	200000	SDO(c) Pehowa
81	U.O.No.Secy./MS&YA-2020/321 dt.27-11.2020	Sh. Ashok Kumar S/o Sh. Mahinder Singh, Village Jhansa, Pehowa, District Kurukshetra. "For financial assistance for the treatment of ailment of his son being poor."	50000	SDO(c) Pehowa
82	U.O.No.Secy./MS&YA-2020/325 dt.27-11.2020	Smt. Reena W/o Sh. Raju, Village Asmanpur, Pehowa District Kurukshetra. "For financial assistance for the treatment of ailment of her husband being poor."	100000	SDO(c) Pehowa
83	U.O.No. Secy./MS&YA-2020/333 Dated 04.12.2020	Sarpanch, Gram Panchayat, Village Arnaicha, Pehowa, Distt. Kurukshetra. "For the completion of Dated Gujar Chaupal for public use"	200000	SDO (C) Pehowa
84	U.O.No. Secy./MS&YA-2020/329 Dated 27.11.2020	Sh. Anil Kumar S/o Sh. Gaje Singh, B-119 &YA- MODEL Town EXT, Hisar, District Hisar" For Dated financial assistance for the repair of house being poor.	190000	SDO (C) Hisar
85	U.O.No. Secy./MS&YA-2020/337 Dated 07.12.2020	Ms. Vikas Rana D/o Sh. Om Pal Village Sudhain Khurd, Tehsil Uchana, District Jind. "For financial Dated assistance for the repair of house being poor"	100000	SDO (C) Uchana
86	U.O.No. Secy./MS&YA-2020/341 Dated 15.12.2020	Sh. Jageer Singh S/o Sh. Harnam Singh Village Naya Diwana, Pehowa, Distt. Kurukshetra. "For the repair of house being poor"	200000	SDO (C) Pehowa
87	U.O.No. Secy./MS&YA-2020/357 Dated 18.12.2020	Smt. Sunita Devi W/o Sh. Amar Singh # 513/10, Lucky Colony, Shahbad, Distt. Kurukshetra. "For financial assistance for the repair of house being poor"	50000	SDO (C) Shahbad
88	U.O.No. Secy./MS&YA-2020/361 Dated 18.12.2020	Smt. Surjit Kaur W/o Sh. Amar Singh # 240/09, Vijay Colony, Shahbad Distt. Kurukshetra. "For financial assistance for the repair of house being poor"	100000	SDO (C) Shahbad
89	U.O.No.Secy./MS&YA-2020/365 dt.18-12.2020	Gau Sewa Samiti, (Regd. No. 1203) Village Ismailabad, Distt. Kurukshetra. for the purchase of fodder"	200000	SDO(c) Pehowa

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
90	U.O.No.Secy./MS&YA-2020/349 dt.18-12.2020	Kushti Samrat Mohan Nana Khopde Khor Akhada, (Regd. No. HR/018/2019/03631) Village Khor, Near Bear Factory, Tehsil Pataudi, Distt. Gurugram. "To promote Sports & Cultural activities."	500000	SDO(c) Patuadi
91	U.O.No.Secy./MS&YA-2020/345 dt.18-12.2020	Maa Gauri Samaj Sewa Samiti, Panipat (Regd. HR/007/2019/01606) Hanuman Colony, Ward No. 07, ed Panipat. "For the purchase of Sewing machine, Computer & Printer, Furniture, Clothes, Shoes for poor & needy girls of society"	1100000	SDO(c) Panipat
92	U.O.No.Secy./MS&YA-2020/353 dt.28-12.2020	Smt. Navjit Kaur w/o Sh. Malkit Singh # 30, Shankar Park, Ambala Cantt., Dist. Ambala. "For financial ed assistance for the repair of house being poor"	100000	SDO(c) Amabala Cantt.
93	U.O.No.Secy./MS&YA-2020/429 dt.28-12.2020	President, Yuva Balmiki Sabha, (Regd. 803546614461) Village Gumthalagarhu, "For the completion of building of Yuva Balmiki Sabha for public use."	300000	SDO(c) Pehowa
94	U.O.No.Secy./MS&YA-2020/433 dt.28-12.2020	President, Dr. B. R. Ambedkar Vikas Society (Regd. 01277) Village Gumthalagarhu, Pehowa, Distt. Kurukshetra. "For the completion of building of Dr. B.R.Ambedkar Vikas Society for public use." ,,	200000	SDO(c) Pehowa
95	U.O.No.Secy./MS&YA-2020/437 dt.28-12.2020	urudwara Langer Hall Singh sabha, (Regd. No. 01968) Village Jhansa, Pehowa, Distt. Kurukshetra. "For the completion of Hall in Gurudwara Sahib for the public use."	1000000	SDO(c) Pehowa
96	U.O.No.Secy./MS&YA-2020/449 dt.28-12.2020	Sh. Angrej Singh S/o Sh. Sardool Singh Village Chhajupur, Pehowa, Distt. Kurukshetra. "For Financial assistance for the repair of house being poor."	100000	SDO(c) Pehowa
97	U.O.No. Secy./MS&Y A-2020/449 Dated 28.12.2020 ☞	Smt. Pritam Kaur W/o Sh. Darshan Singh # 14/10 Narangarh Mohalla, Village Ismailabad, Pehowa, Distt. Kurukshetra. "For Financial assistance for the repair of house being poor."	100000	SDO (C) Pehowa
98	U.O.No. Secy./MS&Y A-2020/457 Dated 28.12.2020 ☞	Sh. Nirmal Singh S/o Sh. Jagan Nath Village Lotni, Pehowa, Distt. Kurukshetra "For Financial assistance for the repair of house being poor."	100000	SDO (C) Pehowa
99	U.O.No. Secy./MS&Y A-2020/477 Dated 28.12.2020 ☞	Sh. Nirwer Singh S/o Sh. Balwinder Singh Village Pipli Majra, Pehowa, Distt. Kurukshetra. "For Financial assistance for the repair of house being poor."	200000	SDO (C) Pehowa
100	U.O.No. Secy./MS&Y A-2020/481 Dated 28.12.2020 ☞	Sh. Gurjant Singh S/o Sh. Kesho Ram Village Tabra, Pehowa, Distt. Kurukshetra. "For Financial assistance for the repair of house being poor."	200000	SDO (C) Pehowa
101	U.O.No. Secy./MS&Y A-2020/485 Dated 28.12.2020 ☞	Sh. Kuldeep Singh S/o Sh. Sukhwinder Singh Village Siana Saidan, Pehowa, Distt. Kurukshetra. "For Financial assistance for the repair of house being poor."	200000	SDO (C) Pehowa
102	U.O.No. Secy./MS&Y A-2020/489 Dated 28.12.2020 ☞	Sh. Rinku Kumar S/o Sh. Sahab Singh Village Tabra, Pehowa, Distt. Kurukshetra. "For Financial assistance for the repair of house being poor."	200000	SDO (C) Pehowa
103	U.O.No. Secy./MS&Y A-2020/493 Dated 28.12.2020 ☞	Sh. Sukhwinder Singh S/o Sh. Raghubir Singh Village Tabra, Pehowa, Distt. Kurukshetra. "For Financial assistance for the repair of house being poor."	200000	SDO (C) Pehowa

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
104	U.O.No. Secy./MS&Y A-2020/497 Dated 28.12.2020	Sh. Balkar Singh S/o Sh. Chaman Lal, Village Jalbehra, Pehowa, Distt. Kurukshetra. "For Financial assistance for the repair of house being poor."	200000	SDO (C) Pehowa
105	U.O.No. Secy./MS&Y A-2020/501 Dated 28.12.2020	Sh. Sandeep S/o Sh. Nirmal Singh Village Shanti Nagar Alias Kurri, Distt. Kurukshetra. "For Financial assistance for the repair of house being poor."	200000	SDO (C) Pehowa
106	U.O.No. Secy./MS&Y A-2020/501 Dated 28.12.2020	Smt. Rajni Bala W/o Sh. Sanjeev Kumar Village Urnai, Pehowa Distt. Kurukshetra. "For Financial assistance for the repair of house being poor."	200000	SDO (C) Pehowa
107	U.O.No. Secy./MS&Y A-2020/509 Dated 28.12.2020	Sh. Pappu S/o Sh. Nayab Singh Village Tabra, Pehowa Distt. Kurukshetra. "For Financial assistance for the repair of house being poor."	200000	SDO (C) Pehowa
108	U.O.No. Secy./MS&Y A-2020/513 Dated 28.12.2020	Sh. Sher Singh S/o Sh. Joginder Singh Village Fatehgarh Chammu, Pehowa Distt. Kurukshetra. "For Financial assistance for the repair of house being poor."	200000	SDO (C) Pehowa
109	U.O.No. Secy./MS&Y A-2020/513 Dated 28.12.2020	Sh. Mandeep Singh S/o Sh. Balwinder Singh Village Tabra, Pehowa Distt. Kurukshetra. "For Financial assistance for the repair of house being poor."	200000	SDO (C) Pehowa
110	U.O.No. Secy./MS&Y A-2020/521 Dated 28.12.2020	Sh. Dinesh Kumar S/o Sh. Ravinder Parsad Village Urnai, Pehowa Distt. Kurukshetra. "For Financial assistance for the repair of house being poor."	200000	SDO (C) Pehowa
111	U.O.No. Secy./MS&Y A-2020/529 Dated 28.12.2020	Sh. Jashangeet Singh S/o Sh. Joginder Singh Village Chammu, Pehowa Distt. Kurukshetra, "For Financial assistance for the repair of house being poor."	200000	SDO (C) Pehowa
112	U.O.No.Secy./MS&YA-2020/557 dt.31-12.2020	Sh. Sajeev Kumar S/o Hari Kishan, Village 5 Megha Majra, Pehowa, Distt. Kurukshetra. "For financial assistance for the treatmet of ailment of his daughter being poor."	50000	SDO(c) Pehowa
113	U.O.No.Secy./MS&YA-2020/565 dt.31-12.2020	Sh. Dharm Pal S/o Sh. Rati Ram, Village Karami, Distt. Kurukshetra. "For financial assistance for the repair of house being poor."	200000	SDO(c) Ladwa
114	U.O.No.Secy./MS&YA-2020/553 dt.31-12.2020	President, Sri Guru Ravidass Sabha, (Regd. 537) Village Ismailabad, Pehowa, Distt. Kurukshetra. "For the completion of hall of Sri Guru Ravidass Sabha for public use."	200000	SDO(c) Pehowa
115	U.O.No.Secy./MS&YA-2020/549 dt.31-12.2020	President, Bhartiya Patarkar Kalyan Manch, (Regd. 01518) Professor Colony, Street No. 1, 792A/12, Kurukshetra. "For the Sports & Cultural activities."	150000	SDO(c) Kurushetra
116	U.O.No.Secy./MS&YA-2020/561 dt.31-12.2020	Smt. Jogindro W/o Sh. Jagar Singh, Village Kheri Shahidan, Pehowaa, Distt. Kurukshetra. "For financial assistance for the treatment of ailment being poor."	50000	SDO(c) Pehowa
117	U.O.No.Secy./MS&YA-2020/425 dt.28-12.2020	Smt. Seema W/o Sh. Narender Singh, Village Kheri Jat, District Sonipat. "For financial assistance for the repair of house being poor."	200000	SDO(c) Sonipat
118	U.O.No. Secy./MS&Y A-2020/417 Dated 28.12.2020	Smt. Rajwanti W/o Sh. Ved Singh, Village Nangal Khurd,,District Sonipat. "For financial assistance for the repair of house being poor."	200000	SDO (C) Sonipat
119	U.O.No. Secy./MS&Y A-2020/413 Dated 28.12.2020	Smt. Sunita Rani W/o Sh. Ravi H. No. 125,Gali No. 01, Near Gurgaon Gramin Bank, Rathdhana, District Sonipat. "For financial assistance for the repair of house being poor."	200000	SDO (C) Sonipat

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
120	U.O.No. Secy./MS&Y A-2020/409 Dated 28.12.2020 ☑	Smt. Renu Rani W/o Sh. Jasmer, Singh, H.No. 31, Village Turkpur, District Sonipat. "For financial assistance for the repair of house being poor."	200000	SDO (C) Kharkhoda
121	U.O.No. Secy./MS&Y A-2020/405 Dated 28.12.2020 ☑	Sh. Surender Singh S/o Sh. Kalam Singh, 257, Chattiya Oliya, District Sonipat. "For financial assistance for the repair of house being poor."	200000	SDO (C) Sonipat
122	U.O.No. Secy./MS&Y A-2020/425 Dated 28.12.2020 ☑	Smt. Gita W/o Sh. Rajender Kumar, Village Turkpur, District Sonipat. "For financial assistance for the repair of house being poor."	200000	SDO (C) Kharkhoda
123	U.O.No. Secy./MS&Y A-2020/393 Dated 28.12.2020 ☑	Smt Santosh W/o Kulwant Singh, Village Gorar, Pana Bidhran District Sonipat For financial assistance for the repair of house being Poor.	200000	SDO (C) Kharkhoda
124	U.O.No.Secy./MS&YA-2020/389 dt.28-12.2020	Smt. Sunita W/o Sh. Captan, Village Rajlu, Ghari Rajlu, District Sonipat. "For financial assistance for the repair of house being poor."	200000	SDO(c) Ganaur
125	U.O.No.Secy./MS&YA-2020/397 dt.28-12.2020	Sh. Subhash S/o Sh.Rattan Badi Garhi, Rajlu, District Sonipat. "For financial assistance for the repair of house being poor."	200000	SDO(c) Ganaur
126	U.O.No.Secy./MS&YA-2020/373 dt.28-12.2020	Sh. Anil S/o Sh.Dharmbir Bhogipur, Garhi, Rajlu, District Sonipat. "For financial assistance for the repair of house being poor."	200000	SDO(c) Ganaur
127	U.O.No.Secy./MS&YA-2020/369 dt.28-12.2020	Smt. Fulpati W/o Sh. Ramphal Lakra Nangal Khurd, Qumaspur, District Sonipat. "For financial assistance for the repair of house being poor."	200000	SDO(c) Sonipat
128	U.O.No.Secy./MS&YA-2020/525 dt.28-12.2020	Sh. Shokeen Khan S/o Sh.Mahender Singh, Village Roshanpura, Ambala City, District Ambala. "For financial assistance for the repair of house being poor."	200000	SDO(c) Ambala City
129	U.O.No.Secy./MS&YA-2020/473 dt.28-12.2020	Sh. Inderjeet Singh S/o Sh.Kabul Singh, Village Sheikhpur, Ambala, Distt. Ambala. "For financial assistance for the repair of house being poor."	200000	SDO(c) Ambala City
130	U.O.No. Secy./MS&Y A-2020/469 Dated 28.12.2020 ☑	Sh. Jaskaran Singh S/o Sh. Sukhwinder Singh Hira Nagar, Ambala City, District Ambala "For financial assistance for the repair of house being poor."	200000	SDO (C) Ambala City
131	U.O.No. Secy./MS&Y A-2020/465 Dated 28.12.2020 ☑	Smt. Shanti W/o Sh. Ram Kumar Village Balo, Kalayat, District Kaithal. "For financial assistance for the repair of house being poor."	200000	SDO (C) Kalayat
132	U.O.No. Secy./MS&Y A-2020/533 Dated 28.12.2020 ☑	Sh. Pankaj Rana S/o Sh. Raj Kumar Village Sotha, District Kaithal. "For financial assistance for the repair of house being poor."	100000	SDO (C) Kaithal
133	U.O.No. Secy./MS&Y A-2020/541 Dated 28.12.2020 ☑	Jago Sangharsh Samiti, (Regd. No. 1856) SCF, No. 110 State Bank of India Road, New Grain Market, Kaithal. "For the purchase of sewing machines, books, Clothes, Shoes for poor & needy girls of Society."	50000	SDO (C) Kaithal
134	U.O.No. Secy./MS&Y A-2020/537 Dated 28.12.2020 ☑	Aanchal D/o Sh. Aman Singh, 1488, Housing Board, Sector-26, Panchkula. "For financial assistance for the purchase of books, study material, clothes, shoes etc. for her ber being poor."	100000	SDO (C) Panchkula

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
135	U.O.No.Secy./MS&YA-2020/465 dt.28-12.2020	Sh. Satnam Singh S/o Sh. Balak Ram # 18 Fatehpur, Panchkula. "For financial assistance for the repair of house being poor."	200000	SDO(c) Panchkula
136	U.O.No.Secy./MS&YA-2020/441 dt.28-12.2020	Sh. Satnarayan S/o Sh. Dhoop Singh 2655/30, Amrit Colony, Rohtak, Distt. Rohtak. "For financial assistance for the repair of house being poor."	200000	SDO(c) Rohtak
137	U.O.No.Secy./MS&YA-2020/385 dt.28-12.2020	Sh. Ravinder S/o Sh. Jai Singh, Village Khas Pana, Nindana, District. Rohtak. "For financial assistance for the repair of house being poor."	200000	SDO(c) Meham
138	U.O.No.Secy./MS&YA-2020/381 dt.28-12.2020	Smt. Gita W/o Sh.Naresh 2394, Tigri Pana, Nindana, District Rohtak. "For financial assistance for the repair of house being poor."	200000	SDO(c) Meham
139	U.O.No.Secy./MS&YA-2020/421 dt.28-12.2020	Smt. Reetu W/o Sh. Sunil Kumar Chillar H. No. 198/7 Shastri Nagar, Bahadurgarh District Jhajjar. "For financial assistance for the repair of house being poor."	200000	SDO(c) Bahadurgarh
140	U.O.No.Secy./MS&YA-2020/397 dt.28-12.2020	Sh. Hitesh Gemini S/o Sh. Harichand Village Dariyapur, Badli, Distt. Jhajjar. "For financial assistance for the repair of house being poor."	200000	SDO(c) Bahadurgarh
141	U.O.No. Secy./MS&Y A-2020/445 Dated 28.12.2020	Guru Teg Bahaddur Gurudwara Gobindpura IC Charitable Trust (Regd 417) Gurudwara Gobindpura, Near DPS School, Jagadhri District Yamuna Nagar. "For the purchase of Sewing machine, Computer & Printer. Furniture, Shoes & clothes for poor & needy girls of society"	1000000	SDO (C) Jagahari
142	U.O.No. Secy./MS&Y A-2021/581 Dated 11.01.2021	Devdoot Food Bank (Regd. 6912) 292/12, Jawahar Nagar, Sector-12, Gurugram, Distt. Gurugram. "For the Social, Sports & Cultural activities."	200000	SDO (C) Gurugram
143	U.O.No. Secy./MS&Y A-2021/585 Dated 11.01.2021	Gurudwara Guru Nanak Darbar Samiti, (Regd. No. 34), Village Jhansa, Pehowa, Distt. Kurukshetra. "For the completion of Hall in Gurudwara Sahib for the public use."	200000	SDO (C) Pehowa
144	U.O.No. Secy./MS&Y A-2021/589 Dated 19.01.2021	Smt. Poonam Devi W/o Sh. Balkar, YA Village Bhainsi Majra, Sarsa, Pehowa, Distt. Kurukshetra. "For Financial Assistance for the repair of house being poor."	100000	SDO (C) Pehowa
145	U.O.No. Secy./MS&Y A-2021/593 Dated 19.01.2021	Smt. Rani Devi W/o Sh. Gulab, Village A Rohti, Pehowa, Distt. Kurukshetra. "For Financial Assistance for the repair of house 19 being poor."	50000	SDO (C) Pehowa
146	U.O.No.Secy./MS&YA-2021/597 dt.19-01.2021	Smt. Narender Kaur W/o Sh. Shabeg A Singh, Village Karah Sahib, Pehowa, Distt. Kurukshetra. "For Financial Assistance for 9 the repair of house being poor."	100000	SDO(c) Pehowa
147	U.O.No.Secy./MS&YA-2021/601 dt.19-01.2021	Smt. Kulvinder Kaur D/o Sh. Surinder 2, Singh, Village Chhorpur, Samalkhi, Shahbad Distt. Kurukshetra. "For Financial Assistance for the repair of house being poor."	200000	SDO(c) Shahbad
148	U.O.No.Secy./MS&YA-2021/605 dt.19-01.2021	Sh. Gurcharan Dass S/o Sh. Mulkhraj Village Loharmajra, Pehowa, Distt. Kurukshetra. "For Financial Assistance for the repair of house being poor."	100000	SDO(c) Pehowa

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
149	U.O.No.Secy./MS&YA-2021/609 dt.19-01.2021	Sh. Ravi Kumar S/o Sh. Bachana Ram 1 Village Loharmajra, Pehowa, Distt, Kurukshetra. "For Financial Assistance for the repair of house being poor."	100000	SDO(c) Pehowa
150	U.O.No.Secy./MS&YA-2021/613 dt.19-01.2021	Sh. Dharambir S/o Sh. Chanan Ram, 1 Village Loharmajra, Pehowa, Distt. Kurukshetra. "For Financial Assistance for the repair of house being poor."	100000	SDO(c) Pehowa
151	U.O.No. Secy./MS&Y A-2021/617 Dated 28.01.2021	Sh. Rajesh Kumar S/o Sh. Pala Ram, 483, Village Bherian, Pehowa Distt. Kurukshetra. "For Financial Assistance for the repair of house being poor."	150000	SDO (C) Pehowa
152	U.O.No. Secy./MS&Y A-2021/625 Dated 28.01.2021	Smt. Usha Rani W/o Sh. Rampal, H.No. 7, L Phase-3, Patiala Bank Colony, Thanesar, Distt. Kurukshetra "For Financial Assistance for the treatment of ailment of her son being poor."	100000	SDO (C) Kurukshetra
153	U.O.No. Secy./MS&Y A-2021/629 Dated 28.01.2021	Smt. Rekha Devi W/o Sh. Raj Kumar, 230/04, Vakmili Nagar, Shahbad, Distt. Kurukshetra. "For Financial Assistance for 3 the repair of house being poor."	50000	SDO (C) Shahbad
154	U.O.No. Secy./MS&Y A-2021/637 Dated 28.01.2021	Smt. Paramjeet Kaur W/o Sh. Gurdev Singh, 331/15, Geeta Colony, Shahbad, Distt. Kurukshetra. "For Financial Assistance for the repair of house being poor."	50000	SDO (C) Shahbad
155	U.O.No. Secy./MS&Y A-2021/645 Dated 28.01.2021	Sh. Gurmeet Singh S/o Sh. Jasmer Singh, #20/2, Village: Patti Nagala, Shahbad, Distt. Kurukshetra. "For Financial Assistance for the repair of house being poor."	50000	SDO (C) Shahbad
156	U.O.No.Secy./MS&YA-2021/621 dt.28-01.2021	Smt. Savita W/o Sh. Deepak, Village: Pana A Mudara, Murthal, Distt. Sonipat. "For Financial Assistance for the repair of house 28 being poor."	50000	SDO(c) Sonipat
157	U.O.No.Secy./MS&YA-2021/641 dt.28-01.2021	Smt. Kishan Devi Rathi W/o Sh. Randhir Singh, Village: Purkhas Rathi, Ganaur, Distt. Sonipat. "For Financial Assistance for the repair of house being poor."	50000	SDO(c) Ganaur
158	U.O.No.Secy./MS&YA-2021/633 dt.28-01.2021	Smt. Shakuntla W/o Sh. Shamsher Singh, # 102, ward No. 8, Rajiv Colony, Panchkula. "For Financial Assistance for 3 the repair of house being poor."	50000	SDO(c) Panchkula
159	U.O.No.Secy./MS&YA-2021/649 dt.10-02.2021	Swarankar Samaj Kalyan Sewa Samiti, Panipat (Regd. HR/007/2017/01051), Distt. Panipat. "For the purchase of Sewing machine, Computer & Printer, Furniture, Clothes, Jakets, Shoes for poor & needy girls of society."	1100000	SDO(c) Panipat
160	U.O.No.Secy./MS&YA-2021/657 dt.10-02.2021	Sh. Ramesh Kumar S/o Sh. Ranbir Singh, Village Mouri (173), Distt. Charkhi Dadri. "For financial assistance for the repair of house being poor."	200000	SDO(c) Charkhidadri
161	U.O.No.Secy./MS&YA-2021/653 dt.10-02.2021	Sh. Bharpur Singh S/o Sh. Gurbachan Singh 334/3, Sikh Fort, Shahabad, Distt. Kurukshetra. "For financial assistance for the purchase of handicapped scooter being handicapped & being poor."	100000	SDO(c) Shahbad
162	U.O.No.Secy./MS&YA-2021/661 dt.10-02.2021	Haryana State Cycling Association, (Regd. 06926) Haryana Armed Police, Madhuban, Karnal. "For the Sports & Cultural activities."	200000	SDO(c) Karnal

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
163	U.O.No. Secy./MS&Y A-2021/665 Dated 24.02.2021 ☞	Jai Maa Vaishno Devi Sewa Samiti, Shop No. 221-222, New Anaj Mandi, Ismailabad, Pehowa, District Kurukshetra (Regd. 01725). " For the purchase of clothes, food material for poor & needy people of society."	50000	SDO (C) Pehowa
164	U.O.No. Secy./MS&Y A-2021/669 Dated 24.02.2021 ☞	Sh. Mandeep Singh S/o Sh. Sucha Singh Roop Nagar, Shahabad Markanda, District Kurukshetra. "For financial assistance for the repair of house being poor."	100000	SDO (C) Shahabad
165	U.O.No. Secy./MS&Y A-2021/673 Dated 24.02.2021 ☞	Swami Vivekanand Middle School, Village Niharsi, Ambala City (Affiliation No. 01383), Distt. Ambala. "For the completion of school building."	1100000	SDO (C) Ambala
166	U.O.No. Secy./MS&Y A-2021/677 Dated 03.03.2021 ☞	Smt. Dhoopo Devi W/o Late sh. Buli Ram Village Bibipur Kalan, Pehowa, District Kurukshetra. "For financial assistance for the repair of house being poor."	100000	SDO (C) Pehowa
167	U.O.No. Secy./MS&Y A-2021/685 Dated 03.03.2021 ☞	Sh. Ravi Kumar S/o Sh. Jagdish Kumar Guru Nanak Colony, Pehowa, District Kurukshetra. "For financial assistance for the repair of house being poor."	100000	SDO (C) Pehowa
168	U.O.No.Secy./MS&YA-2021/689 dt.03-03.2021	President, Pehowa Press Association, Shop No. 14, Saraswati Tirth, Pehowa District Kurukshetra red (Regd. NO. 02258). "For the Sports & Cultural activities."	200000	SDO(c) Pehowa
169	U.O.No.Secy./MS&YA-2021/681 dt.03-02.2021	Monika Beniwal D/o Late Sh. Ashok Beniwal H/NO. 1433/34, Sheetal Nagar, Gali No. 2, Rohtak, ed Distt. Rohtak. "For financial assistance for the purchase of Books, Clothes, shoes & fee etc. being	100000	SDO(c) Rohtak
170	U.O.No.Secy./MS&YA-2021/697 dt.22-03.2021	ShriGuru Ravidass Yatri Niwas Sewa samiti Near Guru Ravidass Mandir, Ward No. 6, Pehowa, District Kurukshetra (Regd. 01647). "For the completion of Hall in Shri Guru Ravidass Yatri Niwas Sewa Samiti for general public use."	500000	SDO(c) Pehowa
171	U.O.No.Secy./MS&YA-2021/701 dt.22-03.2021	Smt. Sudha Rani D/o Sh. Jitender Kumar #21, Ward No. 4 Pehowa, District Kurukshetra. "For financial assistance for the repair of house being poor."	200000	SDO(c) Pehowa
172	U.O.No.Secy./MS&YA-2021/705 dt.22-03.2021	Sh. Dilbag S/o Sh. Balwan Village Dhanauri, District Kaithal. "For financial assistance for the repair of house being poor."	200000	SDO(c) Kaithal
173	U.O.No.Secy./MS&YA-2021/709 dt.22-03.2021	Ms. Tamanna D/o Sh. Krishan Kumar Village Rapdiya Patti Balu, Kalayat District Kaithal. "For assistance for the purchase of Books, Clothes, Shoes & fee etc, being poor."	125000	SDO(c) Kalayat
174	U.O.No.Secy./MS&YA-2021/693 dt.22-03.2021	Ekta Parivar Trust, (Regd. 2229) Village Kanwali, District Rewari. "For the Sports & Cultural activities."	500000	SDO(c) Kosli
175	U.O.No.Secy./MS&YA-2021/713 dt.22-03.2021	Smt. Bhateri W/o Sh. Surender village Goripur, District Bhiwani. "For financial assistance for the epair of house being poor."	200000	SDO(c) Bhiwani

Allocation of Discretionary Grants sanctioned by Sh.Kamlesh Dhanda, Haryana,				
Chandigarh for the financial year 2020-21.				
Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
1	U.O.No.01 Dated 11.09.2020	Gram Panchayat, Village Pathri District Panipat , "For the construction of Welcome Gate of Village Pathri, Teh Israna Distt. Panipat."	400000	SDO(C) Panipat
2	U.O.No.02 Dated 12.11.2020	Aggarwal Sewa Samiti Kalayat (Reg No.02312) Ward No 4. Main Market, Kalayat District Kaithal. "For financial assist for organzing marriages of poor girls of the society.	200000	SDO(C) Kalayat
3	U.O.No.06 Dated 12.11.2020	Aggarwal Vaishay Sabha Kaithal (Reg No.01401) S.S. Bal Sadan. Chandana Gate, Kaithal. "For the construction of rooms and promotion of sports activities	200000	SDO(C) Kaithal
4	U.O.No.10 Dated 12.11.2020	Ramdery W/o Sh. Harnam R/o Village Balu. Gadra Patti Tehsil Kalayat District Kaithal. "For financial assist for repair of house being poor"	51000	SDO(C) Kalayat
5	U.O.No.14 Dated 12.11.2020	Gurjit Singh S/o Sh. Kalu Ram Village Marrahawala. Ward No. 6, Tehsil Kalka, District Panchkula. "For financial assist for repair house heing poor"	200000	SDO(C) Kalka
6	U.O.No.18 Dated 18.11.2020	Ram Niwas S/o Sh. Rattan Singh R/o Village Kasan District Kaithal "For financial assistance for repair of house being poor	51000	SDO(C) Kaithal
7	U.O.No.26 Dated 27.11.2020	R.K.S.D. (PG) College, Kaithal (Regd. No. 530270), Distt. Kaithal. "For the construction of Reading Room and furchase of Furniture."	2100000	SDO(C) Kaithal
8	U.O.No.22 Dated 26.11.2020	Deputy Commissioner, Kaithal. "For the construction of Road from Taragarh main road to Randhir Singh S/o Sh. Nasib and Diwan Singh S/o Rishal Singh (Khet Ka rasta)."	1800000	SDO(C) Rajound
9	U.O.No. 30 dt. 27.11.2020	Suraj Prakash S/o Sh. Om Parkash District Kurukshetra. "For financial assistance for repair of house being poor."	200000	SDO(C) Ladwa
10	U.O.No. 34 dt. 14.12.2020	Kapiasthal Nandi Goushala Kaithal (Regd. No. 1508), back side of new bus stand near Bhaini Majra, Kaithal. "For construction of shed and purchase of fodder for Cows	100000	SDO(C) Kaithal
11	U.O.No. 42 dt. 13.01.2021	Brahmanand Aashram Sewa Samiti, Rajound District Kaithal (Regd. No. HR-005-2018-01841). "For the construction of Main Gate and repair of boundary wall to be used by general public."	500000	SDO(C) Kalayat
12	U.O.No. 46 dt. 13.01.2021	Manisha Monu D/o Sh. Krishan Monu R/o House No. 1162, Ward No. 18, Gali No. 3, Friends Colony, Karnal Road Kaithal. "For financial assistance for repair of house being poor."	51000	SDO(C) Kaithal
13	U.O.No. 50 dt. 13.01.2021	Gram Panchayat, Kithana, Block Rajound District Kaithal. "For the repair of boundary Wall and main gate of Bhagwan Pharshuram Sewa Dal to be used by general public."	48000	SDO(C) Kalayat
14	U.O.No. 38 dt. 13.01.2021	Suresh Chand S/o Shri Ram R/o Village Bhustala, Block ehowa, District Kurukshetra. "For financial assistance or repair of house being poor."	200000	SDO(C) Pehowa
15	U.O.No.54 Dated 28.01.2021	Ch. Devi Ram Memorial Shiksha Samiti, VPO Jawan Tehsil Ballabgarh District Faridabad (Regd. No. 00966). "For the maintenance of Building and construction of Library for the poor children of society	2100000	SDO(C) Ballabgarh
16	U.O.No.58 Dated 28.01.2021	Jyoti Shiksha Samiti, Narwana Road, Kalayat District Kaithal (Regd. No. 616). "For the renovation of Building and purchase of Computers and articles etc. for the poor children of the society."	2100000	SDO(C) Kalayat

Sr.No	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
17	U.O.No.62 Dated 28.01.2021	Haryana State Child Welfare Council, Bal Vikas Bhawan Khothi No. 650, Sector-16-D, Chandigarh (Regd. No 1860,XXI). "For the distribution of Books/Copies and Food material to the poor children of the society	500000	SDO(C) Panchkula
18	U.O.No.66 Dated 28.01.2021	Sh. Govind S/o Sh. Vedpal R/o Village Mandi Khurd, Tehsil Safidon District Jind "For financial assistance for repair of house being poor."	200000	SDO(C) Safidon
19	U.O.No.70 Dated 29.01.2021	Bhartiya Shiksha Samiti, Vikas Nagar (Nangal Kheri) District Panipat (Regd. No. 01053). "For purchase of Books, Clothes, and renovation of building. establishment of Library for the poor children of society."	2100000	SDO(C) Panipat
20	U.O.No. 74 dt. 05.03.2021	Jai Dada haiya Akhada Smiti, VPO Kasni Tehsil and District Jhajjar-124109 (Regd. No. 00177). "For purchase of sports equipment and development of sports activities."	200000	SDO(C) Jhajjar
21	U.O.No. 78 dt. 05.03.2021	Kanwal Education Society, Kalawati Memorial 2 Sen. Sec. School, Pai, District Kaithal (Regd. No. 00516). "For financial assistance for Renovation of building and purchase of computers, articles etc. for society."	2100000	SDO(C) Kaithal
22	U.O.No. 94c dt. 17.03.2021	Saraswati Shiksha Samiti, Kakaut, VPO Kakaut, Tehsil & District Kaithal (Regd. No. 00216). "For the renovation of Building and purchase of Computers and articles etc. for the of the society.} poor children	2100000	SDO(C) Kaithal
23	U.O.No. 98 dt. 17.03.2021	Baba Harnam Singh Siksha Samiti, Arya Nav Jyoti Senior Secondary School, Kaul, District Kaithal (Regd. No.00686). "For the maintenance of Building and construction of Library and purchase of computers for the poor children of society."	2100000	SDO(C) Kaithal
24	U.O.No. 88 dt. 17.02.2021	Manika Batra D/o Sh. Girish Batra R/o C-14, 5 Naraina Vihar, New Delhi. "For financial assistance for purchase of sports equipments being poor,"	51000	Under Secy. C.M. Cell-II, Haryana
25	U.O.No. 91 dt. 17.02.2021	Shreeja Akula D/o Sh. Akula Parveen Kumar R/o 3-6-784/A, Flate No. 507, the legend Apts, ST No. 14, Himayathnagar, Hyderabad, Telangana-500029. "For financial assistance for purchase of sports equipments being poor,"	25000	Under Secy. C.M. Cell-II, Haryana
26	U.O.No.94c Dated 17.03.2021	Saraswati Shiksha sudhar Samiti, VPO. Bagru Kalan, Tehsil Safidon District Jind (Regd. No. 00145) "For the renovation of Building and purchase of Computers, Books etc for the poor children of society."	2100000	Safidon
27	U.O.No.106 Dated 25.03.2021	Sh. Shamsher S/o Ballu R/o 158, Village Gadara Patti, Balu District Kaithal-136117. "For Financial Assistance for the repair of house being poor."	51000	SDO(C) Kaithal
28	U.O.No.110 Dated 25.03.2021	Lehari S/o Sh. Bhaga R/o Village Ramgarh, Pandwan District Kaithal-136117. Financial Assistance for the repair of house being poor."	100000	SDO(C) Kaithal
29	U.O.No.114 Dated 25.03.2021	Vaidik Arya Vidya Peeth Educational Society, VPO Munnarheri District Kaithal (Regd. No. 00338). "For repair of building,boundary wall and purchase of computers, books etc. for the poor childrens of the society."	2100000	SDO(C) Kaithal
30	U.O.No.118 Dated 25.03.2021	Shri Guru Ravidass Ji Maharaj Ashram Sewa Samiti, Village Rajound District Kaithal (Regd.No.00177). "For the construction of Hall for the use by general public."	100000	SDO(C) Rajound
31	U.O.No. 122 dt. 25.03.2021	Rajbir S/o Sh. Modu Ram R/o House No.155, Ward No. 18, Patel Nagar, Kaithal "For Financial Assistance for the repair of house being poor."	200000	SDO(C) Kaithal

Sr.No	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
32	U.O.No. 126 dt. 25.03.2021	Rajbir S/o Ami Lal R/o VPO Jagdishpura, Kultaran, District Kaithal. "For Financial Assistance for the repair of house being poor."	200000	SDO(C) Kaithal
33	U.O.No. 130 dt. 25.03.2021	Rajesh Kumar S/o Sh. Dalip Singh R/o Village Chhot, Tehsil Padhla District Kaithal. "For Financial Assistance for the repair of house being poor."	200000	SDO(C) Kaithal
34	U.O.No. 134 dt. 25.03.2021	Deputy Commissioner, Kaithal. "For the construction of BC Choupal in Harsola District Kaithal."	1000000	SDO(C) Kaithal
35	U.O.No. 137 dt. 25.03.2021	Deputy Commissioner, Kaithal. "For construction of the Balmiki Choupal in Village Songri, Tehsil Rajound, District Kaithal."	500000	SDO(C) Rajound
36	U.O.No. 140 dt. 25.03.2021	Deputy Commissioner, Kaithal. "For the repair of Maharana Pratap Chowk, Gram Panchayat, Patti Koth, Block & District Kaithal."	150000	SDO(C) Kaithal
37	U.O.No. 143 dt. 25.03.2021	Vandana Singla W/o Sh. Ashok Kumar R/o House No.1545/4, Ambala Road, Chiranjeev Colony, Kaithal. "For Financial Assistance for the of house being poor."	200000	SDO(C) Kaithal
38	U.O.No. 147 dt. 25.03.2021	Diya Goel D/o Sh. Vinay R/o House No.259/1, Ward No.28, Dayanand Colony, Chandana Gate, Kaithal. "For Financial Assistance for Higher Education being poor."	200000	SDO(C) Kaithal
39	U.O.No.151 Dated 26.03.2021	Buro Devi W/o Sh. Miya Singh R/o House No. 107, VPO Bhani Majra District Kaithal-136027. "For financial assistance for medical treatment being poor."	200000	SDO(C) Kaithal
40	U.O.No.155 Dated 26.03.2021	Pardeep S/o Sh. Birbhan R/o VPO. Bhani Majra, Karnal Road, District Kaithal-136027. "For financial assistance for medical treatment being poor."	200000	SDO(C) Kaithal
41	U.O.No.159 Dated 26.03.2021	Bal Vikas shiksha Parchar Samiti, Village Nangal Kheri District Panipat (Regd. No. 00293). "For the construction of Hall/purchase of furniture's and promotion of cultural activities for the poor children's of the society."	2100000	SDO(C) Panipat
42	U.O.No.163 Dated 26.03.2021	The Dawning Educational Society, 1709, Sector-23, District Sonapat (Regd. No. 01752). "For the renovation of Building and purchase of Computers/furniture's etc. for the poor children of the society"	2100000	SDO(C) Sonapat
43	U.O.No.167 Dated 26.03.2021	Baldev Singh S/o Sh. Om Parkash R/o Village Rara Adana District Kaithal "For financial assistance for repair of house being poor."	200000	SDO(C) Kaithal
44	U.O.No.171 Dated 26.03.2021	Vikram Kumar s/o Sh. Krishana Kumar R/o Village Manas District Kaithal. "For financial assistance for repair of house being poor."	200000	SDO(C) Kaithal
45	U.O.No.191 Dated 26.03.2021	Aman Kumar S/o Sh. Tek Chand R/o Village Balwanti District Kaithal. "For financial assistance for repair of house being poor."	100000	SDO(C) Kaithal
46	U.O.No.199 Dated 26.03.2021	Priya W/o Sh. Amit R/o House No. 1558, Gali No. 13, Madhaya Marg, Rishi Nagar, Kaithal. "For financial assistance for repair of house being poor."	200000	SDO(C) Kaithal
47	U.O.No. 175 dt. 26.03.2021	Inder Singh S/o Sh. Mai Ram R/o House No. 940, Rajmal Pana, Near Kheda Gagsina, Gharunda District Karnal. financial assistance for repair of house being poor."	200000	SDO(C) Gharunda
48	U.O.No. 179 dt. 26.03.2021	Sanatan Dharam Shiksha Samiti, Village Gangatehari, Poran, District Karnal. "For the construction of Building and purchase of Computers/Furniture's etc. for the poor children of the society."	2100000	SDO(C) Karnal

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
49	U.O.No. 183 dt. 26.03.2021	Suman Devi W/o Sh. Sunil Kumar R/o Village Lohchab (Khunga Kothi), District Jind. "For financial assistance for repair of house being poor."	200000	SDO(C) Jind
50	U.O.No. 187 dt. 26.03.2021	Suman W/o Sh. Sunil Kumar R/o House No. 895, Mahadev Colony, Rampur Seuri, Surajpur Tehsil Kalka District Panchkula. "For financial assistance for repair of house being poor."	200000	SDO(C) Kalka
51	U.O.No. 195 dt. 26.03.2021	Basau Ram S/o Sh. Raj Mal R/o Village Koyal Dhanauri, Block Narwana District Jind. "For financial assistance for repair of house being poor."	146000	SDO(C) Narwana

Allocation of Discretionary Grants sanctioned by Sh.Kanwar Pal,Education Minister, Haryana,				
Chandigarh for the financial year 2020-21.				
Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
1	U.O.No.Spl. Sr.Secy/M/01-DQ-2020 dt.29.06.2020	Gram Panchayat. Yakubpur District Yamuna Nagar. "For leveling of Play Ground of Govt. Middle School at Village Yakubpur."	200000	BDPO Chhachhrauli
2	U.O.No.Spl. Sr.Secy/EM/05-DQ-2020 dt.29.06.2020	Gram Panchayat, Yakubpur District Yamuna Nagar. "For Construction of Nala from house of Shri Liyakat upto Jai Chand Chakki	250000	BDPO Chhachhrauli
3	U.O.No.Spl. Sr.Secy/M/09-DQ-2020 dt.29.06.2020	Gram Panchayat. Yakubpur District Yamuna Nagar. "For Construction of Street from Main Gali to H/o Shri Shyam Pal at Village Yakubpur."	150000	BDPO Chhachhrauli
4	U.O.No.Spl. Sr.Secy/M/13-DQ-2020 dt.29.06.2020	Gram Panchayat, Changnouli District Yamuna Nagar "For Construction of Nala from house of Shri Ram Kumar to house of Shri Sunil Kumar on both side in village Changnouli."	300000	BDPO Bilaspur
5	U.O.No.Spl. Sr.Secy/M/17-DQ-2020 dt.29.06.2020	Gram Panchayat. Deodhar District Yamuna Nagar." For Construction of Nala from house of Shri Jai Kumar Pal to house of Shri Satish Kumar in village Deodhar"	150000	BDPO Partap Nagar
6	U.O.No.Spl.Sr.Secy /M/21-DQ-2020 dt.29.06.2020	Gram Panchayat, Damouli District Yamuna Nagar. For Construction of Street from Main Road Village Raipur upto Pandit Punu ram Tube Well."	150000	BDPO, Chhachhrauli
7	U.O.No.Spl.Sr.Secy /M/25-DQ-2020 f dt.29.06.2020	Gram Panchayat. Damouli District Yamuna Nagar. For Construction of Street from Main Gali upto Gandhi Plot."	250000	BDPO, Chhachhrauli
8	U.O.No.Spl.Sr.Secy /M/29-DQ-2020 dt.29.06.2020	Gram Panchayat, Chauwala Yamuna Nagar. For Construction of Street from house of Shri Sardul Singh to house of Shri Ravinder Kumar at village Chauwala."	200000	BDPO, Chhachhrauli
9	U.O.No.Spl.Sr.Secy /M/33-DQ-2020 dt.29.06.2020	Gram Panchayat, Arnoli District Yamuna Nagar. For completion of Community Hall for use of General public."	300000	BDPO. Bilaspur
10	U.O.No.Spl.Sr.Secy /M/37-DQ-2020 dt.29.06.2020	Jai Shree Gauri Shankar Amarnath Sewa Mandal (Regn. No. HRYNR201300031) Jagadhri District Yamuna Nagar. "For construction of Hall for use of general public."	500000	SDO(C) Jagadhri
11	U.O.No.Spl.Sr.Secy /M/41-DQ-2020 dr.29.06.2020	Municipal Corporation Yamuna Nagar Jagadhri. For construction of Basketball ground in Sector 17-B Huda, Jagadhri, District YamunaNagar.	500000	SDO(C) Jagadhri
12	U.O.No.Spl.Sr.Secy /M/45-DQ-2020 dt.29.06.2020	Smt. Babita W/o Shri Rakesh Kumar R/o village Araiyoinswala Post Office Tajewala District Yamuna Nagar. For Assistance for repair of house being a poor Lady."	50000	SDO(C) Jagadhri
13	U.O.No.Spl.Sr.Secy /M/49-DQ-2020 di.29.06.2020	Nand Lal Geeta Vidya Mandir (Regn. 11,00,000 No.2122) Tepla District Ambala. For construction of Multipurpose Hall for use of general public."	1100000	SDO(C) Ambala Cantt.
14	U.O.No.Spl. Sr.Secy/M/53-DQ-2020 dt.09.07.2020	Nishant kamboj S/o Shri Satish Kamboj R/6 Bharat Sewak Nagar, jagadhri District Yamuna Nagar." For Financial Assistance for repair of house being a poor person.	50000	SDO(C) Jagadhri
15	U.O.No.Spl. Sr.Secy/M/57-DQ-2020 dt.09.07.2020	Gram Panchayat. Bahadurpur District Yamuna Nagar." For Construction of Nala from Harijan Basti to house of Shri Nain Singh	300000	BDPO Partap Nagar
16	U.O.No.Spl. Sr.Secy/M/65-DQ-2020 dt.09.07.2020	Gram Panchayat, Lakkarmai Partappur District Yamuna Nagar." For Construction of Street from the house of Shri Jassi to house of Shri Satish."	280000	BDPO Partap Nagar
17	U.O.No.Spl. Sr.Secy/M/69-DQ-2020 dt.09.07.2020	Gram Panchayat Bahadurpur District Yamuna Nagar. For Construction of Street from main road to house of Shri Ramesh Valmiki.	700000	BDPO Partap Nagar
18	U.O.No.Spl. Sr.Secy/M/77-DQ-2020 dt.09.07.2020	Ritu w/o Shri Sunil kumar R/o Village Teli Majra District Yamuna Nagar, For Financial Assistance for repair of house being a poor Lady"	40000	SDO(C) Jagadhri
19	U.O.No.Spl. Sr.Secy/M/81-DQ-2020 dt.09.07.2020	Gram Panchayat, Tajewala District Yamuna O Nagar." For Construction of Sewerage from house of Molu Ram Diversion."	200000	BDPO Partap Nagar

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
20	U.O.No.Spl. Sr.Secy/M/85-DQ-2020 dt.09.07.2020	Gram Panchayat Taiewal District Yamunanagar. For Construction of Street from house of Abdula to Khalid in Khairi Baans.	100000	BDPO Partap Nagar
21	UONO Spl Sr. Secy M89-DO-2020 dt.09.07.2020	Gram Panchayat, TajYamunaNagar For Constrution sireet & drain, from main road upto Choupal in Sapoliya Baans"	300000	BDPO Partap Nagar
22	UONO Spl Sr. Secy M93-DO-2020 dt.09.07.2020	Balvinder S/o Shri kashmera R/o Village Bahadurpur District Yamuna Nagar." For Financial assistance for treatment of himself."	50000	SDO(C) Bilaspur
23	UO. No Spl.Sr. Secy M/97-DO-2020 dt.09.07.2020	Gram Panchayat. Mahmoodpur. District Yamuna Nagar." For Construction of Street Near the house of Sh. Jai Chand, Ex- Sarpanch."	50000	BDPO Bilaspur
24	U.O.No.Spl.Sr.Secy M/61-DQ-2020 dt.09.07.2020	Jangid Brahman Sabha (Regn. No. 2777/98) Chandigarh. "For completion of Bhagwan Vishavkarma Jangid Bhawan in Sector-20, Panchkula."	251000	SDO(C) Panchkula
25	U.O.No.Spl.Sr.Secy M/73-DQ-2020 09.07.2020	Haryana State Council for Child Welfare (Regd. NO. 86/1970-71) Chandigarh. "For promotion of Cultural activities."	500000	SDO(C) Panchkula
26	UO.No.Spl.Sr.Secy 4/101-DQ-2020	Gujar Vikas Sabha (Regn. No. 752) Karnal. "For completion of Gujar Bhawan for use of General Public."	1100000	SDO(C) Karnal
27	U.O.No.Spl.Sr Secy/EM/105 - DQ-2020 dt.17.07.2020	Shree Radha Krishan Mandir Leprosy Col (Regn. No. 00127/2013). Jagadhri District Yamu Nagar. "For completion of rooms use for general public."	200000	SDO(C) Jagadhri
28	UO.No.Spl.Sr Secy/EM/109 - DQ-2020 17.07.2020	Haryana Environmental Society (Regn. No. 184 Yamuna Nagar. "For purchase of new Tractor tree plantation."	400000	SDO(C) Jagadhri
29	UO.No.Spl.Sr Secy/EM/113 - DQ-2020 17.07.2020	Sanjeev Kumar S/o Shri Satish Kumar R/o Shastri Colony, Jagadhri District Yamuna Nagar "For promotion of Sports activities	31000	SDO(C) Jagadhri
30	UO.No.Spl.Sr Secy/EM/117 - DQ-2020 17.07.2020	Deputy Commissioner. Yamuna Nagar "For construction of Street from house of Shri Akram S/o Shri Mansad to house of Shri Yamin in Village Jattonwala	80000	BDPO, Chhachhrauli
31	UO.No.Spl.Sr Secy/EM/120 - DQ-2020 17.07.2020	Deputy Commissioner. Yamuna Nagar "For construction of Street from house of Shri Sufyan S/o Shri Juhar Khan to house of Shri Suleman in Village Jattonwala	160000	BDPO, Chhachhrauli
32	UO.No.Spl.Sr Secy/EM/123 - DQ-2020 17.07.2020	Gram Panchayat. Khadri District Yamuna Nagar "For construction of street & drain from main Phirni to house of Shri Rajesh	50000	BDPO, Chhachhrauli
33	UO.No.Spl.Sr Secy/EM/127 - DQ-2020 17.07.2020	Gram Panchayat. Yakubpur District Yamuna Nagar For construction of street & drain from house of Shri Kashmira to house of Shyampal	90000	BDPO, Chhachhrauli
34	UO.No.Spl.Sr Secy/EM/131 - DQ-2020 17.07.2020	Gram Panchayat. Nawajpur District Yamuna Nagar. "For construction of Welcome Gate in village Nawajpur."	250000	BDPO, Chhachhrauli
35	UO.No.Spl.Sr Secy/EM/135 - DQ-2020 17.07.2020	Gram Panchayat, Bhangeri District Yamuna Nagar For construction of street & drain from house of Shri Malkit to Anganwadi	300000	BDPO, Partap Nagar
36	UO.No.Spl.Sr Secy/EM/139 - DQ-2020 17.07.2020	Gram Panchayat. Shahjadwala District Yamuna Nagar. "For construction of street & drain from house of Shri Rishipal to house of Shri Bhura Ram in village Chiken	250000	BDPO, Partap Nagar
37	U.O.No.Spl.SrSecy/EM/143 - DQ-2020 dt.23.07.2020	Gram Panchayat. Shahpur Jattan District Yamun Nagar. "For construction of Nala from house o -DO-2020 Shri Mangat Ram to house of Shri Karam Singh."	150000	BDPO. Bilaspur
38	U.O.No.Spl.SrSecy/EM/147 - DQ-2020 dt.23.07.2020	Deputy Commissioner. Yamuna Nagar. "For construction of Rasta of Shamshan Ghat in villag Shekhumajra."	300000	BDPO, Chhachhrauli
39	U.O.No.Spl.SrSecy/EM/150 - DQ-2020 dt.23.07.2020	Gram Panchayat. Taharpur Kalan District Yamun Nagar. "For completion of Community Centre for use of general public."	300000	BDPO, Chhachhrauli
40	U.O.No.Spl.SrSecy/EM/154 - DQ-2020 dt.23.07.2020	Gram Panchayat. Pounti District Yamuna Nagar "For construction of street from house of Shi Gurinder Singh to house of Shri Maan Singh."	300000	BDPO. Bilaspur
41	U.O.No.Spl.SrSecy/EM/158 - DQ-2020 dt.23.07.2020	Deputy Commissioner. Yamuna Nagar. (1)"Fo construction of Street &Drain from house of Shr Noor Husain to house of Shri Naseeru". (2) "For Construction of Street & Drain from main road to house of Shri Silewan in village Ibrahimpur."	280000	BDPO, Chhachhrauli

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
42	U.O.No.Spl.SrSecy/EM/161 - DQ-2020 dt.23.07.2020	Gurudwara Shri Guru Singh Sabha.Chhachhrauli (Regn. No. 00604) District Yamuna Nagar. "For completion of Hall for use of general public."	500000	BDPO, Chhachhrauli
43	U.O.No.Spl.SrSecy/EM/177 - DQ-2020 dt.23.07.2020	Gram Panchayat. Partap Nagar District Yamuna Secy/EM/177 Nagar. "For construction of street & Drain from house of Shri Amit to house of Shri Mango Bhalla.?"	400000	BDPO Partap Nagar
44	U.O.No.Spl.SrSecy/EM/181 - DQ-2020 dt.23.07.2020	Gram Panchayat. Partap Nagar Distric Yamuna Nagar. "For construction of Street & Drain from house of Shri Sanjeev Valmiki to house of Shri Bihari."	300000	BDPO Partap Nagar
45	UO.No.Spl.Sr Secy/EM/185 - DQ-2020 23.07.2020	Gram Panchayat, Partap Nagar District Yamuna Nagar. "For construction of Street & Drain from house of Shri Amarnath Walia to upto Model Colony."	300000	BDPO, Partap Nagar
46	UO.No.Spl.Sr Secy/EM/169 - DQ-2020 23.07.2020	Sapna Rani S/o Shri Jai Chand R/o VPO Dehra Salimpur Tehsil Barara District Ambala. "For financial assistance to meet expenditure fees for higher education being a poor person.	1000	SDO(C) Barara
47	UO.No.Spl.Sr Secy/EM/173 - DQ-2020 23.07.2020	Saurabh S/o Shri Ranbir Singh R/o VPO Dehra Salimpur Tehsil Barara District Ambala. For financial assistance to meet expenditure/fees for higher education being a poor person	11000	SDO(C) Barara
48	UO.No.Spl.Sr Secy/EM/165 - DQ-2020 23.07.2020	Anil S/o Shri Jai Chand R/o VPO Dehra Salimpur Tehsil Barara District Ambala For financial assistance to meet expenditure fees for higher education being a poor person.	11000	SDO(C) Barara
49	UO.No.Spl.Sr Secy/EM/189 - DQ-2020 30.07.2020	Gram Panchayat, Bhilpura 76 District Yamuna Nagar. "For const. of Nala from house of Shri Ramesh Baragi to house of Shri Raju Baragi.	200000	BDPO, Partap Nagar
50	UO.No.Spl.Sr Secy/EM/193 - DQ-2020 30.07.2020	Gram Panchayat. Ismailpur District Yamuna Nagar "For construction of Rasta from house of Shri Shiv Kumar S/o Shri Jai Singh to Bridge."	700000	BDPO, Partap Nagar
51	UO.No Spl. Sr. Secy EM 197- DO-2020 dt 30.07.2020	Gram Panchayat, Mukaropur (Kot) District Yamuna Nagar. "For const. of Street from main road to house of Shri Pritam Singh." Gram Panchayat. Damopura District Yamuna Nagar. "For construction of Kashyap Choupal for use of general public."	60000	BDPO, Chhachhrauli
52	UO.No. Spl.Sr. Secy EM/201- DO-2020 dr.30.07.2020	Gram Panchayat, Dampura District Yamuna Nagar, "For construction of Kashayap Choupal for use of general public."	500000	BDPO, Chhachhrauli
53	U.O.No.Spl.Sr. Secy EM/213- DO-2020 dt.30.07.2020	Deputy Commissioner, Yamuna Nagar. "For construction of Street from main road to house of Shri Jai Kumar in Green Vihar (Gali No. 4) Colony at Jagadhri."	300000	SDO(C) Jagadhri
54	U.O.No.Spl.Sr.Secy EM/205-DO-2020 dt 30.07.2020	Gurjar Samaj Kalyan Prishad, Naraingarh (Regd. No. 1141) District Ambala. "For completion of Building for general public use."	1100000	SDO(C) Nariangarh
55	U.O.No.Spl.Sr.Secy /EM/209- DQ-2020 dt.30.07.2020	Hindu Shiksha Samiti (Regn. No. 00436) Kurukshetra. "For completion of Bhawan for use of general public."	1100000	SDO(C) Kurukeshtra
56	U.O.No.Spl.Sr. Secy/EM/216- DQ-2020 dt.11.08.2020	Gram Panchayat Kishanpura District Yamuna Nagar. "For installation of Handpump in village Kishanpura."	55000	BDPO Partap Nagar
57	U.O.No.Spl.Sr. Secy/EM/220- DQ-2020 dt.11.08.2020	Gram Panchayat Tihmo District Yamuna Nagar. "For Drain cleaning and Excavation."	100000	BDPO Partap Nagar
58	UO.No.Spl.Sr. Secy/EM/224- DQ-2020 dt.11.08.2020	Gram Panchayat Bhukhri District Yamuna Nagar. "For construction of street from Dera Sachha Sauda upto main road."	350000	SDO(C) Jagadhri
59	UO.No.Spl.Sr Secy/EM/228 - DQ-2020 dt. 11.08.2020	Deputy Commissioner. Yamuna Nagar. "For construction of boundary wall of Community Hall in village Khadri Block Chhachhrauli, Distt. Yamuna Nagar."	300000	BDPO Chhachhrauli
60	UO.No.Spl.Sr Secy/EM/231-DQ-2020 dt. 11.08.2020	Gram Panchayat Sipionwala District Yamuna Nagar. "For completion of Community Hall for use of general public."	400000	BDPO Chhachhrauli
61	UO.No.Spl.Sr Secy/EM/235 - DQ-2020 dt. 11.08.2020	Municipal Corporation Yamuna Nagar- Jagadhri. "For pavement of Rastra outside the boundary of Radha Soami Satsang Beas, Jagadhri,"	300000	SDO(C) Jagadhri
62	UO.No.Spl.Sr Secy/EM/239 - DQ-2020 dt. 11.08.2020	Gram Panchayat Jaidhri (Par Majri) District Yamuna Nagar "For completion of Ambedkar Bhawan Hall for use of general public."	600000	BDPO Chhachhrauli
63	UO.No.Spl.Sr Secy/EM/243 - DQ-2020 dt. 25.08.2020	Dwarka Das Shamshan Bhoomi Trust (Regn. No. 10029) Village Bhambholi District Yamuna Nagar. "For renovation of Shamshap Ghat."	1100000	SDO(C) Jagadhri

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
64	UO.No.Spl.Sr Secy/EM/247 - DQ-2020 dt. 25.08.2020	Shree Shiv Mandir & Gaushala Samiti (Regn. No. 1140) Village Jhanda District Yamuna Nagar. "For completion of Hall for use of general public."	500000	BDPO Bilaspur
65	UO.No.Spl.Sr Secy/EM/251 - DQ-2020 dt. 25.08.2020	Gram Panchayat Begampur District Yamuna Nagar. "For construction of street from main road to Dera of Shri Pankaj."	200000	BDPO Partap Nagar
66	UO.No.Spl.Sr. Secy/EM/255- DQ-2020 dt.25.08.2020	Gram Panchayat Begampur District Yamuna Nagar. "For completion of Balmiki Choupal."	250000	BDPO Partap Nagar
67	UO.No.Spl.Sr. Secy/EM/259- DQ-2020 dt.25.08.2020	Municipal Corporation Yamuna Nagar- "For completion of Shri Vishwakarma Dharamshala in Jagadhri for use of general public,	200000	SDO(C) Jagadhri
68	UO.No.Spl.Sr. Secy/EM/263- DQ-2020 dt.25.08.2020	" Vedic Yajna Anusandhan Sansthan (Regn. No. 207) Village Bhambholi District Yamuna Nagar. "For construction of library for use of general public."	100000	SDO(C) Jagadhri
69	UO.No.Spl.Sr. Secy/EM/271- DQ-2020 dt.25.08.2020	Gram Panchayat Raipur District Yamuna Nagar. "For construction of Nala from house of Shri Rameshwer to house of Shri Bishamber."	500000	BDPO, Chhachhrauli
70	UO.No.Spl.Sr. Secy/EM/275- DQ-2020 dt.25.08.2020	Jan Vikas Nirman Foundation Trust (Regn. No. 1150) Village Khijri Post Office Khizrabad District Yamuna Nagar. "For completion of Pal Dharamshala for use of general public in Village Khijri."	600000	BDPO Partap Nagar
71	UO.No.Spl.Sr. Secy/EM/279- DQ-2020 dt.25.08.2020	Shree Shyam Snehi Sankirtan Mandal Gauri Shankar Amarnath Sewa Mandal (Regn. No. 3147) Jagadhri District Yamuna Nagar. "For repair of Hall for use of general public & installation of water cooler."	500000	SDO(C) Jagadhri
72	UO.No.Spl.Sr. Secy/EM/267- DQ-2020 dt.25.08.2020	Se Gram Panchayat, Haiderpur, District Yamuna Nagar. "For construction of drain from house of Shri Nisar to upto Nali."	100000	BDPO, Chhachhrauli
73	UO.No.Spl.Sr Secy/EM/283 - DQ-2020 dt. 25.08.2020	Bhagwan Valmiki Shiksha Prachar Samiti (Regn. No. 68) Sirasgarh (Mullana) District Ambala. "For construction of Ambedkar Hostel."	600000	SDO(C) Barara
74	UO.No.Spl.Sr Secy/EM/287 - DQ-2020 dt. 25.08.2020	Vardhman Baba Jugti Nath Navyuvak Gaushala Sewa Mandal (Regn. No. 00047) Village Kheri Gujjar District Sonipat. "For construction of Sheds & construction of drain for disposed of raining water	500000	SDO(C) Ganaur
75	UO.No.Spl.Sr Secy/EM/291 - DQ-2020 dt. 25.08.2020	Smt. Suman Bala W/o Shri Anil Rawal Ro Village Bapoli Tehsil Samalkha District Panipat. "For financial assistance for repair of house being a poor Lady."	200000	SDO(C) Samalakha
76	UO.No.Spl.Sr Secy/EM/295 - DQ-2020 dt. 09.09.2020	Gujar Vikas Sabha (Regn. No. 0845) Yamuna Nagar. "For construction of Gujar Samrat Mihir Bhoj chowk in Jagadhri near Haryana Engineering College	500000	SDO(C) Jagadhri
77	UO.No.Spl.Sr Secy/EM/299 - DQ-2020 dt. 09.09.2020	Veena Rani W/o Late Shri Harbans Lal R/o 423/L, Shyam Nagar, Model Town, Yamuna Nagar. "For financial assistance fro repair of house being a poor lady."	50000	SDO(C) Jagadhri
78	UO.No.Spl.Sr. Secy/EM/303- DQ-2020 dt.09.09.2020	Gram Panchayat. Lahsabad District Yamuna Nagar. "For pavement of rasta upto Shamshan Ghat."	200000	BDPO Partap Nagar
79	UO.No.Spl.Sr. Secy/EM/307- DQ-2020 dt.09.09.2020	Gram Panchayat, Malikpur Khader District Yamuna Nagar. "For completion of building Ambedkar Bhawan."	600000	BDPO Partap Nagar
80	UO.No.Spl.Sr. Secy/EM/311- DQ-2020 dt.09.09.2020	Deputy Commissioner, Yamuna Nagar. "For lying of underground pipeline from house of Shri Samay Sharma to house of Shri Kashmira Singh in Village Darwa."	300000	BDPO Partap Nagar
81	UO.No.Spl.Sr. Secy/EM/314- DQ-2020 dt.09.09.2020	Surender Kumar S/o Shri Ghan Shyam Dass R/o #99, Model Colony, Yamuna Nagar. "For financial assistance for treatment of his wife who is suffering from Carcinoma Lung being poor person.	100000	SDO(C) Jagadhri
82	UO.No.Spl.Sr Secy/EM/330 - DQ-2020 dt. 15.10.2020	Deputy Commissioner, Yamuna Nagar "for Construction of street from Mam Read to house of Shri Ramjatan In Village Damouli'	300000	BDPO Chhachhrauli
83	UO.No.Spl.Sr Secy/EM/333 - DQ-2020 dt. 15.10.2020	Smt. Sonam Bala W/o Shri Ram Kumar Rio Village Leda Khera Tehsil Chhachhrauli District Yamuna Nagar. "For Financial Assistance for repair of house being a poor Lady"	100000	BDPO Chhachhrauli
84	UO.No.Spl.Sr Secy/EM/337 - DQ-2020 dt. 15.10.2020	Gram Panchayat, Kalesar District Yamuna Nagar "For construction of Street from house of Shri Salama S/o Shri Sadi to uplo Madrasa in village Faizpar Kalesar."	250000	BDPO Partap Nagar

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
85	UO.No.Spl.Sr Secy/EM/341 - DQ-2020 dt. 15.10.2020	Gram Panchayat, Leda Khadar District YamunaNagar. "For completion of community centre for use of general public."	400000	BDPO Chhachhrauli
86	UO.No.Spl.Sr Secy/EM/345 - DQ-2020 dt. 15.10.2020	Shree Yamuna Ji Ghat Shamshan Bhoomi Charitable Trust (Regn. No. 1044) Yamuna Nagar "For renovation of Shamshan Bhoomi."	500000	SDO(C) Jagadhri
87	UO.No.Spl.Sr Secy/EM/349 - DQ-2020 dt. 15.10.2020	Gram Panchayat, Tajewala District Yamuna Nagar. "For completion of Rasta from veranda of Shri Bansal to Shri Aalim."	200000	BDPO Chhachhrauli
88	UO.No.Spl.Sr Secy/EM/353 - DQ-2020 dt. 15.10.2020	Gram Panchayat, Yakubpur District Yamuna Nagar "For Completion of street & drain from house of Shr Kashmira to house of Shyampal."	110000	BDPO Chhachhrauli
89	UO.No.Spl.Sr Secy/EM/357 - DQ-2020 dt. 15.10.2020	Gram Panchayat, Shahjadwala District Yamuna Nagar. "For completion of BC Choupal near house of Shri Rajesh Kumar in Village Shahjawala."	200000	BDPO Partap Nagar
90	UO.No.Spl.Sr Secy/EM/361 - DQ-2020 dt. 15.10.2020	Gram Panchayat Shahjadwala District Yamuna Nagar "For construction of street with drain from BC Choupal to house of Shri Ramjatan in Village Chiken	300000	BDPO Partap Nagar
91	UO.No.Spl.Sr Secy/EM/365 - DQ-2020 dt. 15.10.2020	Gram Panchayat, Damopura Kalan District Yamuna Nagar. "For construction of Slab in front house of Shri Ram Kumar	25000	BDPO Chhachhrauli
92	U.O.No.Spl.Sr. Secy/EM/369- DQ- 2020 dt.15.10.2020	Gram Panchayat, Mandoli Gaggar District Yamuna Nagar. "For construction of Rasta from main gali of house of Shri Parveen Kumar."	250000	BDPO, Chhachhrauli
93	U.O.No.Spl.Sr. Secy/EM/373- DQ- 2020 dt.15.10.2020	Gram Panchayat, Raipur District Yamuna Nagar. "For construction of Street from house of Shri Raghubir to Baithak of Shri Raghubir."	250000	BDPO, Chhachhrauli
94	U.O.No.Spl.Sr. Secy/EM/377- DQ- 2020 dt.15.10.2020	Gram Panchayat, Raipur District Yamuna Nagar. "For lying of gatka from main Gali to field of Shri Shyam Lal & main Gohar to field of Shri Jai Pal."	150000	BDPO, Chhachhrauli
95	U.O.No.Spl.Sr. Secy/EM/381- DQ- 2020 dt. 15.10.2020	Gram Panchayat, Peeruwala District Yamuna Nagar."For construction of Street from house of Shri Gurdiyal Singh to house of Shri Daya Singh."	500000	BDPO, Chhachhrauli
96	U.O.No.Spl.Sr. Secy/EM/385- DQ- 2020 dt.15.10.2020	Gram Panchayat, Dadupur Jattan District YamunaNagar. "For construction of Rasta from PWD road to tube well of Shri Kulbeer."	250000	BDPO, Chhachhrauli
97	U.O.No.Spl.Sr. Secy/EM/389- DQ- 2020 dt.15.10.2020	Gram Panchayat, Bakkarwala District YamunaNagar. "For construction of Street & Drain from field of Shri Ranbir to Anganwari."	200000	BDPO, Chhachhrauli
98	U.O.No.Spl.Sr. Secy/EM/393- DQ- 2020 dt.15.10.2020	Gram Panchayat, Bhambholi District Yamuna Nagar."For construction of Vatika for use of general public."	100000	BDPO, Chhachhrauli
99	U.O.No.Spl.Sr. Secy/EM/397- DQ- 2020 dt.15.10.2020	Gram Panchayat, Pipli Majra District Yamuna Nagar. "For construction of Street from Shop of Madan to house of Shri Amarnath (Harijan)."	125000	BDPO, Chhachhrauli
100	U.O.No.Spl.Sr. Secy/EM/401- DO- 2020 dt.15.10.2020	Gram Panchayat, Yakubpur District Yamuna Nagar."For construction of street from DT Puri farm to field of Raghubeer Pal."	150000	BDPO, Chhachhrauli
101	U.O.No.Spl.Sr. Secy/EM/405- DQ- 2020 dt.15.10.2020	Gram Panchayat, Gulabgarh District Yamuna Nagar."For construction of Nala from house of Dr. NareshKumar to house of Shri Jindi."	125000	BDPO Partap Nagar
102	U.O.No. Spl.Sr. Secy/EM/409- DQ- 2020 dt.15.10.2020	Gram Panchayat, Chuaharpur Kalan District YamunaNagar. "For construction of Kashyap Dharamshala."	700000	BDPO Partap Nagar
103	U.O.No.Spl.Sr. Secy/EM/413- DQ- 2020 dt.15.10.2020	Govt. Sr. Sec. School, Village Ledi District Yamuna Nagar. "For establishment of Submersible."	100000	BDPO, Chhachhrauli
104	UO.No.Spl.Sr Secy/EM/417 - DQ-2020 dt. 15.10.2020	Gram Panchayat, Kohli District Hisar. "(1) For Construction of I/L Paver Block Street from house of Shri Ram Kumar Punia to house of Shri Umed Sharma (2). Earth filling & leveling in front of GSSS, Kohli District Hisar.	500000	SDO(C) Jagadhri
105	UO.No.Spl.Sr Secy/EM/421 - DQ-2020 dt. 15.10.2020	Gram Panchayat, Bagpat District Yamuna Nagar "For construction of Rasta from PWD road to house of Shri Jahid."	400000	BDPO Partap Nagar
106	UO.No.Spl.Sr Secy/EM/318 - DQ-2020 dt. 14.10.2020	Adrash Shiksha Samiti, Ramana-Ramani (Regn No.2553) Kaithal. "For construction of Rooms in Adrash Public School."	500000	SDO(C) Kaithal
107	UO.No.Spl.Sr Secy/EM/322 - DQ-2020 dt. 15.10.2020	Vidya Bharti Sanskriti Shiksha Sanstahn (Regn. No 170) Kurukshetra. For promotion of Cultural activities." ☐	500000	SDO(C) Kurukshetra

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
108	UO.No.Spl.Sr Secy/EM/326 - DQ-2020 dt. 15.10.2020	Maa Durga Charitable Trust (Regn. No. 5162) vyayamshala Sanga (Bhiwani). "For Completion of Gymnasium."	500000	SDO(C) Bhiwani
109	UO.No.Spl.Sr Secy/EM/429 - DQ-2020 dt. 26.10.2020	Gram Panchayat, Kohli District Hisar. "(1) For Construction of I/L Paver Block Street from house of Shri Ram Kumar Punia to house of Shri Umed Sharma (2). Earth filling & leveling in front of GSSS, Kohli District Hisar.	500000	BDPO Mandi Adampur
110	U.O.No.Spl.Sr. Secy/EM/DQ-433-DQ- 2020 dt.26.10.2020	Gram Panchayat, Chuli Khurd District Hisar. "For Laying of Pipeline from Panchyati Bhoomi to Chuli new Miner, Moga No. 14800 in village Chuli Khurd."	500000	BDPO, Adampur
111	U.O.No.Spl.Sr. Secy/EM/DQ-437-DQ- 2020 dt.26.10.2020	Gram Panchayat. Bhuthan Kalan District Fatehabad. "For Construction of Cow Shed at Gaushala in village Bhuthan Kalan".	100000	BDPO, Fatehabad
112	U.O.No.Spl.Sr. Secy/EM/DQ-441-DQ- 2020 dt.26.10.2020	Gram Panchayat. Siswal District Hisar. "For Secy EM-completion of Nayak Chaupal."	50000	BDPO, Adampur
113	U.O.No.Spl.Sr. Secy/EM/DQ-445-DQ- 2020 dt.26.10.2020	Gram Panchayat, Kalirawan District Hisar. "For purchase of GYM equipments".	50000	BDPO, Adampur
114	U.O.No.Spl.Sr. Secy/EM/DQ-452-DQ- 2020 dt.11.11.2020	Gram Panchayat. Ganaula. District Yamunanagar. Secy EM "For completion of Khera Hall for use of general public"	100000	BDPO, Chhachhrauli
115	U.O.No.Spl.Sr. Secy/EM/DQ-457-DQ- 2020 dt.11.11.2020	Gram Panchayat, Ismailpur District Yamunanagar "For completion of Community hall for use of general public"	150000	BDPO Partap Nagar
116	U.O.No.Spl.Sr. Secy/EM/DQ-461-DQ- 2020 dt.11.11.2020	Sakhi Foundation, Sarojni Colony, (Regd. No. 15) District Yamunanagar. "For Promotion of cultural activities and for empowerment of woman & "bet bachao beti padhao Programine".	250000	SDO(C) Jagadhri
117	UO.No.Spl.Sr Secy/EM/449 - DQ-2020 dt. 11.11.2020	Centre for Holistic Advancement and 9. Upliftment of Poor and Landless (CHAUPAL) (Regn No. U93000DL2010NPL 208541) Delhi. "For promotion of Cultural & Sports activities."	700000	Under Secy. CM Cell (II)
118	UO.No.Spl.Sr Secy/EM/469 - DQ-2020 dt. 25.11.2020	Gram Panchayat, Mandoli Gaggar District Yamuna Nagar. "For construction of street from house of Ex. Sarpanch to house of Shri Sanjay Kumar	200000	BDPO Chhachhrauli
119	UO.No.Spl.Sr Secy/EM/473 - DQ-2020 dt. 25.11.2020	Gram Panchayat, Village Taruwala, Tehsil Chhachhrauli District Yamuna Nagar. "For construction of drain/nala from the house of Pirthi saini to the farm of Madan Singh & construction of Shed near Khera."	100000	BDPO Chhachhrauli
120	UO.No.Spl.Sr Secy/EM/477 - DQ-2020 dt. 25.11.2020	Gram Panchayat, Mehar Majra District Yamuna Nagar (1)For construction of Street from house of shri Harpal to house of Sh Omkar (2) For construction of street from main road to house of Sh. Sonu 3)Fornstruction of Street from main road to house of Shri Prem.	500000	BDPO Chhachhrauli
121	UO.No.Spl.Sr Secy/EM/481 - DQ-2020 dt. 25.11.2020	Deputy Commissioner, Yamuna Nagar. "For construction of Street from house of Shri Gurdey upto Mandir in Village Kutipur."	200000	BDPO Chhachhrauli
122	UO.No.Spl.Sr Secy/EM/484 - DQ-2020 dt. 25.11.2020	Deputy Commissioner, Yamuna Nagar. "For Laying of pipeline for disposal of rainy water from (center street) house of Shri Subhash upto raibaha in village Lohari wala"	200000	BDPO Partap Nagar
123	UO.No.Spl.Sr Secy/EM/487 - DQ-2020 dt. 25.11.2020	Gram Panchayat, Naggal Patti District YamunaNagar. "For construction of street from house of Shri Aalamdeen to upto Govt. School."	500000	BDPO Partap Nagar
124	U.O.No.Spl.Sr. Secy/EM/-DQ-465- DQ/2020 dt.25.11.2020	Gram Panchayat Muse Pur, District Karnal. "For construction of street from the house of Shri. Balbir Singh to the house of Dinesh Kumar."	500000	BDPO, Indri
125	U.O.No.Spl.Sr. Secy/EM/-DQ-491- DQ/2020 dt.14.12.2020	Gram Panchayat Bhangera, District Yamuna Nagar. "For construction of street from the house of Sh. Maha Singh to the house of Sh. Omkar Singh."	60000	BDPO Partap Nagar
126	U.O.No.Spl.Sr. Secy/EM/-DQ-495- DQ/2020 dt.14.12.2020	Gram Panchayat Bhangera, District Yamuna Nagar. "For construction of street from the Baithak of Sh. Anil Kumar upto Firni."	100000	BDPO Partap Nagar
127	U.O.No.Spl.Sr. Secy/EM/-DQ-499- DQ/2020 dt.14.12.2020	Gram Panchayat Bhangera, District Yamuna Nagar. "For laying of RBM (Gatka) on path leading to the Samshan Ghat."	100000	BDPO Partap Nagar
128	U.O.No.Spl.Sr. Secy/EM/-DQ-503- DQ/2020 dt.14.12.2020	Gram Panchayat Bhangera, District Yamuna Nagar. "For construction of street in front of the house of Sh. Ramesh Balmiki."	30000	BDPO Partap Nagar
129	U.O.No.Spl.Sr. Secy/EM/-DQ-507- DQ/2020 dt.21.12.2020	Shri Kaleshwar Mahadev Muth (Regn. No.182) VPO, Kalesar Tehsil Chhachhrauli District Yamuna Nagar. "For completion of Community Bhawan for use of general public,"	100000	BDPO Bilaspur

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
130	U.O.No.Spl.Sr. Secy/EM/-DQ-511- DQ/2020 dt.21.12.2020	Shree Ram Dharamshala Trust (Regn. No. 1063) Village Sasouli Tehsil Jagadhari District Yamuna Nagar. "For construction of Dharamshala for use of general public."	200000	SDO(C) Jagadhri
131	UO.No.Spl.Sr Secy/EM/515 - DQ-2020 dt. 04.01.2021	Gram Panchayat, Partap Nagar District Yamuna Nagar. "For Construction of street with drain from main road (village Bilaspur) to house of Sardar Ram Singh."	250000	BDPO Partap Nagar
132	UO.No.Spl.Sr Secy/EM/519 - DQ-2020 dt. 04.01.2021	Gram Panchayat, Muzafat Kalan District Yamuna Nagar. "For Construction of street from main phirni (from house of Antu) to house of Ravinder Harijan."	200000	BDPO Partap Nagar
133	UO.No.Spl.Sr Secy/EM/523 - DQ-2020 dt. 04.01.2021	Gram Panchayat, Tihmo District Yamuna Nagar. "For repair of Nala from the house of Shri Mohan Lal Saini to Balmiki Choupal."	200000	BDPO Partap Nagar
134	UO.No.Spl.Sr Secy/EM/531 - DQ-2020 dt. 04.01.2021	Kewal Krishan s/o Shri Balwant Rai R/o # 841 Teliyan Gali, Jagadhri, Distt Yamuna Nagar "For Financial Assistance for repair of house being a poor person.	100000	SDO(C) Jagadhri
135	UO.No.Spl.Sr Secy/EM/535 - DQ-2020 dt. 11.01.2021	Balkunj Institute for Child Care (Regn. No. 084) Chhachhrauli District Yamuna Nagar. "For installation of Solar Panel for cottages of Children."	100000	BDPO Chhachhrauli
136	UO.No.Spl.Sr Secy/EM/539 - DQ-2020 dt. 11.01.2021	Monu Kumar S/o Shri Phool Singh R/o Village Manbharwala District Yamuna Nagar "For Financial Assistance for repair of house being a poor person	100000	BDPO Partap Nagar
137	U.O.No.Spl.Sr. Secy/EM/543- DQ-2020 dt.14.01.2021	Anil Kumar S/o Shri Phool Wata R/o Village Nawajpur District Yumna Nagar. "For Financial Assistance for repair of house being a poor person."	150000	BDPO Partap Nagar
138	U.O.No.Spl.Sr. Secy/EM/547- DQ-2020 dt.14.01.2021	Gram Panchayat, Chauwala District Yamuna Nagar. "For Construction of Street from house of Shri Sewa Singh dt.14.01.2021 to house of Shri Ajaib Singh."	125000	BDPO, Chhachhrauli
139	U.O.No.Spl.Sr. Secy/EM/551- DQ-2020 dt.14.01.2021	Deputy Commissioner, Yamuna Nagar. "For completion of street from house of Shri Raghubir to Baithal of Shri Raghubir in Village Raipur."	100000	BDPO, Chhachhrauli
140	U.O.No.Spl.Sr. Secy/EM/527- DQ-2020 dt.4.01.2021	Akhil Bharatiya Vidyarthi Parishad (Regn. No.S-385)Chandigarh. "For promotion of cultural activities	50000	SDO(C) Panchkula
141	U.O.No.Spl.Sr Secy/EM/-DQ-554-DQ/2020 dt. 11.02.2021	Smt. Kavita Rani W/o Shri Ravi Dutt R/o Vi Musepur District Karnal. "For financial assistanc treatment suffering from cancer."	100000	BDPO, Indri
142	U.O.No.Spl.Sr Secy/EM/-DQ-558- DQ/2020 dt. 11.02.2021	Shri Mahipal S/o Shri Suresh Chand R/o Vi Secy/EM/-Bahadurpur PO, Partap Nagar, District Yar Nagar. "For financial assistance for treatment o wife suffering from cancer."	100000	BDPO Partap Nagar
143	UO.No.Spl.Sr Secy/EM/562 - DQ-2020 dt. 22.02.2021	Shiv Shakti avm Kashyap Samaj Society (Regn. No. 01278) Village Rambass (Khadri) District Yamuna Nagar. "For construction of Hall for prayer in Shiv Mandir for use of general public."	51000	BDPO Partap Nagar
144	UO.No.Spl.Sr Secy/EM/566 - DQ-2020 dt. 25.02.2021	Sh. Dharpal S/o Sh. Kasmeera Lal, R/o Vill. Bahadurpur, PO. Pratap Nagar, District Yamuna Nagar. "For Financial assistance for his treatment (Cancer Diseses) being a poor person."	30000	BDPO Partap Nagar
145	UO.No.Spl.Sr Secy/EM/570 - DQ-2020 dt. 25.02.2021	Sanjeev Sehgal S/o Shri Ramsaran Lal r/o 295/31 Labour Colony, Jagadhri District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	15000	SDO(C) Jagadhri
146	UO.No.Spl.Sr Secy/EM/574 - DQ-2020 dt. 25.02.2021	Jitender Kumar S/o Shri Rishi Pal r/o VPO, Taharpur Kalan Tehsil Chhachhrauli District Yamuna Nagar. "For financial assistance for treatment of his son being a poor person."	20000	BDPO Chhachhrauli
147	UO.No.Spl.Sr Secy/EM/578 - DQ-2020 dt. 25.02.2021	Pooja w/o Shri Dilip Singh r/o # 2283 Ward No, 19, Vishvkarma colony, Jagadhri District Yamuna Nagar. "For financial assistance for treatment of her son being a poor lady."	30000	SDO(C) Jagadhri
148	U.O.No. Spl Sr DQ-582- DO/2020 dt.05.03.2021	Mrs. Kusum Devi w/o Shri Sukhvinder Singh, Village Secy/M/ Chuharpur Kalan District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	14000	BDPO Partap Nagar
149	U.O.No.Spl.Sr DQ-586- DQ/2020 dt.05.03.2021	Rekha Rani D/o Shri Mohinder Pal r/o 277A Sanjay Secy/EM/- Vihar Colony, Gobindpura District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	10000	SDO(C) Jagadhri

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Exceuting agency
1	2	3	4	5
150	U.O.No.Spl.Sr Secy/EM- DQ-590-DQ/2020 dt.05.03.2021	Puran Chand s/o Shri Parkash Chand r/o Village Rampur Khadar, District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	10000	BDPO Partap Nagar
151	U.O.No.Spl.Sr Secy/EM-DQ-594- DQ/2020 dt.05.03.2021	Phool Chand s/o Shri Nata r/o Village Malikpur Secy/EM/- Khadar District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	10000	BDPO Partap Nagar

Allocation of Discretionary Grants sanctioned by Sh.Manohar Lal, Hon’ble Chief Minister, Haryana, Chandigarh for the financial year 2020-21.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.7/ 2020-1GA/ CMS/3774 dt.08.06.2020	Smt. Dholi Devi W/o Sh. Sukhdarshan, Vill. Khudana Distt. Mahendergarh. “For financial assistance to Smt. Dholi Devi to compensate the loss due death of her son during heart treatment, being poor.”	2,00,000/-	SDO (C), Mahendergarh
2	U.O.No.7/ 2020-1GA/ CMS/3778 dt.08.06.2020	Smt. Krishna Kumari W/o Sh. Ramesh Kumar, #447/4, Prem Nagar, Ambala City. “For financial assistance to Smt. Krishna Kumari to compensate the loss due to death of her son in a road accident.”	2,00,000/-	SDO (C), Ambala City
3	U.O.No.7/ 2020-1GA/ CMS/3972 dt.18.06.2020	Sh. Udairam Sharma S/o Sh. Shivcharan, # 192, Ward No.6, Near Water Tank, Punhana, Distt.-Nuh. “For financial assistance to Sh. Udairam Sharma for his kidney transplant, being poor.”	2,00,000/-	SDO (C), Punhana.
4	U.O.No.7/ 2020-1GA/ CMS/4435	Shri Madhav Jan Sewa Nayas (Regn. No. 1198), Shakti Service Station, Opp. IB College, G.T. Road, Panipat. “For construction of Multipurpose Auditorium at Vill Patti Kalyan, G.T. Road, Samalkha, Distt.-Panipat.”	51,00,000/-	SDO (C), Samalkha.
5	U.O.No.7/ 2020-1GA/ CMS/4704dt.22.07.2020	Akhil Narwal Khap Welfare Society (Regn. No. 02875), Vill. Kathura, Tehsil Gohana, Distt. Sonipat. “For construction of Narwal Khap Bhawan and Chabutra for general public use.”	11,00,000/-	SDO (C), Gohana.
6	U.O.No.7/ 2020-1GA/ CMS/4708dt.22.07.2020	Shri Krishan Vasudev Gaushala (Regn. No. 0125), Vill. Mundlana, Tehsil Gohana, Distt. Sonipat. “For construction of cow shed and purchase of fodder for cows.”	5,00,000/-	SDO (C), Gohana
7	U.O.No.7/ 2020-1GA/ CMS/4708 dt.22.07.2020	Gram Panchayat, Chidana, Tehsil Gohana, Distt. Sonipat. “For construction of Street1. from Shamdi Road to House of Sh. Rampal S/o Sh. Sube and 2. from Gohana-Panipat Road to House of Master Satyawan.	5,00,000/-	SDO (C), Gohana
8	U.O.No.7/ 2020-1GA/ CMS/4708 dt.22.07.2020	Gram Panchayat, Sirsad, Tehsil Gohana, Distt. Sonipat. “For construction of Vishvkarma Bhawan.”	5,00,000/-	SDO (C), Gohana
9	U.O.No.7/ 2020-1GA/ CMS/4714 dt.22.07.2020	Maharishi Dayanand Education Society (Regd.), Arya Samaj Road, Nehru Ground, Faridabad Town, Faridabad. “i) For construction of Rooms, purchase of Computers for Computer Lab. and Equipments for Science Lab. in K. L. Mehta College for Women, ii) for renovation/repair of K. L. Mehta Dayanand Public Schools:a) 5K/56 Branch, b) Press Colony Branch, c) Mujessar Branch, d) Jawahar Colony Branch.”	31,00,000/-	SDO (C), Faridabad.
10	U.O.No.7/ 2020-1GA/ CMS/4718 dt.22.07.2020	Sh. Surender, H. No. 1115, Sector-3, Kurukshetra. “Financial assistance to Sh. Surender to compensate the loss due to death of his wife Sonia due to Hepatitis E.”	2,00,000/-	SDO (C), Thanesar
11	U.O.No.7/ 2020-1GA/ CMS/4718 dt.22.07.2020	Sh. Rajender, Sector-3, Kurukshetra. “Financial assistance to Sh. Rajender to compensate the loss due to death of his wife Rinki due to Hepatitis E.”	2,00,000/-	SDO (C), Thanesar
12	U.O.No.7/ 2020-1GA/ CMS/4718 dt.23.07.2020	Sh. Fakir Chand, H. No. 1679, Sector-3, Kurukshetra. “Financial assistance to Sh. Fakir Chand to compensate the loss due to death of his son Sanjeev due to Hepatitis E.”	2,00,000/-	SDO (C), Thanesar
13	U.O.No.7/ 2020-1GA/ CMS/4724 dt.23.07.2020	Sanatan Dharam Bal Mandir Senior Secondary School, Ram Nagar, Karnal. “For renovation/repair of School Building, Establishment of Modern Library and Science Lab.”	10,00,000/-	SDO (C), Karnal.
14	U.O.No.7/ 2020-1GA/ CMS/4728 dt.23.07.2020	Sh. Parbhu Dayal S/o Sh. Subhash Chander, Vill. Bhairi Akbarpur, Uklana Mandi, Distt. Hisar. “Financial assistance to Sh. Parbhu Dayal to compensate the loss due to death of his six joint family members due to burn injuries.”	7,85,000/-	SDO (C), Barwala
15	U.O.No.7/ 2020-1GA/ CMS/4728 dt.23.07.2020	Sh. Rajat Soni, Soni Burn Hospital, Near Jatt College, Hisar. “To compensate the expenditure incurred on the treatment of family members of Sh. Parbhu Dayal who sustained burn injuries.”	4,88,100/-	SDO (C), Hisar
16	U.O.No.7/ 2020-1GA/ CMS/4788 dt.28.07.2020	Sh. Deepak Goyal S/o Sh. Subhash Chand Goyal, Tuhiram Colony, Palwal. “Financial assistance to Sh. Deepak Goyal for Cochlear Implant Surgery of his son (Kushaank Goyal), being poor.”	5,00,000/-	SDO (C), Palwal.
17	U.O.No.7/ 2020-1GA/ CMS/4872 dt.06.08.2020	Smt. Rama Arora W/o Late Sh. Pankaj Kumar urf Pankaj Arora, #130, Ram Nagar, Karnal. “For financial assistance to Smt. Rama Arora for higher education of her daughter, being poor widow.”	2,00,000/-	SDO (C), Karnal.
18	U.O.No.7/ 2020-1GA/ CMS/4876 dt.06.08.2020	Gram Panchayat Pundrak, Distt. Karnal. “For construction of Dharamshala near Kali Mata Mandir.”	5,00,000/-	SDO (C), Karnal.
19	U.O.No.7/ 2020-1GA/ CMS/4880 dt.06.08.2020	Shree Balmiki Yuva Varg Sabha (Regn. No. 60), Plot No. 40, Poultry Area, Balmiki Mandir, Nilokheri, Distt. Karnal. “For completion of Love Kush Chhatrawas.”	16,00,000/-	SDO (C), Karnal.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
20	U.O.No.7/ 2020-1GA/ CMS/4884 dt.06.08.2020	Welfare Centre for Persons with Speech & Hearing Impairment, New Court Road, Sonipat. "For renovation/repair of old Hostel, Purchase of Furniture for 9 th to 12 th Classes and Books for Library."	10,00,000/-	SDO (C), Sonipat.
21	U.O.No.7/ 2020-1GA/ CMS/5028 dt.17.08.2020	Mahra Ambedkar Bhawan Samiti (Regn. No. 1705), Vill. Mahra, Tehsil Gohana, Distt. Sonapat. "For construction of Ambedkar Bhawan."	5,00,000/-	SDO (C), Gohana.
22	U.O.No.7/ 2020-1GA/ CMS/5137 dt.21.08.2020	Geeta Vidya Mandir, Nigdu, Distt.-Karnal. "For construction of School Building."	11,00,000/-	SDO (C), Karnal.
23	U.O.No.7/ 2020-1GA/ CMS/5141 dt.21.08.2020	Sh. Sher Singh S/o Sh. Balram, VPO Bagthala, Tehsil Bawal, Distt- Rewari. "For financial assistance to Sh. Sher Singh to compensate the loss due to death of his son (Jaiveer Singh Yadav urf Mohit) in road accident."	2,00,000/-	SDO (C), Bawal.
24	U.O.No.7/ 2020-1GA/ CMS/5145 dt.21.08.2020	Haryana Kala Parishad, Art & Cultural Affairs Department, Haryana, SCO No. 29, IInd Floor, Sector 7-C, Chandigarh. "For Promotion of Cultural Activities."	5,00,000/-	SDO (C), Panchkula.
25	U.O.No.7/ 2020-1GA/ CMS/5665 dt.28.09.2020	Sh. Rahul S/o Sh. Rajender Kumar, VPO Kultajpur, Tehsil Narnaul, Distt. Mahendergarh. "Financial assistance to Sh. Rahul for treatment of his father injured in a road accident, being poor."	1,00,000/-	SDO (C), Narnaul
26	U.O.No.7/ 2020-1GA/ CMS/5669 dt.28.09.2020	Smt. Saroj Rani W/o Sh. Naresh, VPO Gondar, Distt. Karnal. "Financial assistance to Smt. Saroj Rani for treatment of her husband who is in Comma due to electrocution, being poor."	1,00,000/-	SDO (C), Karnal.
27	U.O.No.7/ 2020-1GA/ CMS/5673 dt.28.09.2020	Kabir Dharmshala (Regn. No. 148), Kabir Colony, Rohtak. "For construction of Dharmshala, repair and white wash of Dharmshala."	2,00,000/-	SDO (C), Rohtak.
28	U.O.No.7/ 2020-1GA/ CMS/5930 dt.09.10.2020 dt.09.10.2020	Swarnkar Samaj Kalyan Sewa Samiti Panipat (Regn. No. 01051), Panipat. "For purchase of Ambulance, books/furniture for Library for free service to poor, Computers for Computer Centre and Sewing Machines for Stitching Centre for free training to poor girls and women."	11,00,000/-	SDO (C), Panipat.
29	U.O.No.7/ 2020-1GA/ CMS/5934 dt.09.10.2020	Smt. Suman W/o Late Sh. Jitender, VPO Kosli, Distt. Rewari. "Financial assistance to Smt. Suman to compensate the loss due to death of her husband in road accident."	2,00,000/-	SDO (C), Kosli
30	U.O.No.7/ 2020-1GA/ CMS/5934 dt.09.10.2020	Sh. Ravinder Singh S/o Sh. Balbir Singh, VPO Kosli, Distt. Rewari. "Financial assistance to Sh. Ravinder Singh to compensate the loss due to death of his son (Lokesh) in road accident."	2,00,000/-	SDO (C), Kosli
31	U.O.No.7/ 2020-1GA/ CMS/5934 dt.09.10.2020	Sh. Rajinder Singh S/o Sh. Amar Singh, VPO Kosli, Distt. Rewari. "Financial assistance to Sh. Rajinder Singh to compensate the loss due to death of his son (Kamal) in road accident."	2,00,000/-	SDO (C), Kosli
32	U.O.No.7/ 2020-1GA/ CMS/5934 dt.09.10.2020	Smt. Archana Sharma W/o Late Sh. Ashish, VPO Kosli, Distt. Rewari. "Financial assistance to Smt. Archana Sharma to compensate the loss due to death of her husband in road accident."	2,00,000/-	SDO (C), Kosli
33	U.O.No.7/ 2020-1GA/ CMS/5934 dt.09.10.2020	Sh. Satyanarayan S/o Sh. Banwari Lal, VPO Kosli, Distt. Rewari. "Financial assistance to Sh. Satyanarayan to compensate the loss due to death of his son (Parmod Kumar) in road accident."	2,00,000/-	SDO (C), Kosli
34	U.O.No.7/ 2020-1GA/ CMS/5934 dt.09.10.2020	Sh. Subham Sharma S/o Sh. Vinod Kumar, VPO Kosli, Distt. Rewari. "Financial assistance to Sh. Subham Sharma for his treatment seriously injured in road accident, being poor."	1,00,000/-	SDO (C), Kosli
35	U.O.No.7/ 2020-1GA/ CMS/5934 dt.09.10.2020	Sh. Sandeep Yadav S/o Sh. Omkar, VPO Kosli, Distt. Rewari. "Financial assistance to Sh. Sandeep Yadav for his treatment injured in road accident, being poor."	50,000/-	SDO (C), Kosli
36	U.O.No.7/ 2020-1GA/ CMS/5934 dt.09.10.2020	Sh. Gaurav Yadav S/o Sh. Satish Kumar, VPO Kosli, Distt. Rewari. "Financial assistance to Sh. Gaurav Yadav for his treatment injured in road accident, being poor."	50,000/-	SDO (C), Kosli
37	U.O.No.7/ 2020-1GA/ CMS/5934 dt.09.10.2020	Sh. Jatin Kumar Yadav S/o Sh. Lal Chand, #1542, Housing Board Colony, Sector-3, Rewari. "Financial assistance to Sh. Jatin Kumar Yadav for his treatment injured in road accident, being poor."	50,000/-	SDO (C), Rewari
38	U.O.No.7/ 2020-1GA/ CMS/6056 dt.14.10.2020	Smt. Deepika W/o Sh. Dinesh Goyal, Firojpur Jhirka, Distt. Nuh. "Financial assistance to Smt. Deepika for treatment of her daughter (Prisha) suffering from Paralysis due to brain fever, being poor."	2,00,000/-	SDO (C), Firojpur Jhirka.
39	U.O.No.7/ 2020-1GA/ CMS/6229 dt.21.10.2020	Municipal Corporation, Hisar. "For renovation of Hall with Basement, Rooms & Toilets in Maharaja Bhagirath Chhatrawas Shiksha Samiti Od Samaj and completion of Od Dharamshala, Sirsa Bye Pass, Hisar."	21,00,000/-	SDO (C), Hisar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
40	U.O.No.7/ 2020-1GA/ CMS/6474 dt.03.11.2020	Sh. Pritam S/o Sh. Harbhagwan, Vill. Pathera, Distt. Mahendergarh. “For financial assistance to Sh. Pritam for treatment of his father suffering from mental illness, being poor.”	2,00,000/-	SDO (C), Mahendergarh
41	U.O.No.7/ 2020-1GA/ CMS/6623 dt.16.11.2020	Sh. Jai Kumar S/o Sh. Chander Bhan, VPO Binjhol, Distt. Panipat. “Financial assistance to Sh. Jai Kumar to compensate the loss due to accidental death of his son (Lakshay).”	2,00,000/-	SDO (C), Panipat
42	U.O.No.7/ 2020-1GA/ CMS/6623 dt.16.11.2020	Sh. Ashok S/o Late Sh. Pale Ram, VPO Binjhol, Distt. Panipat. “Financial assistance to Sh. Ashok to compensate the loss due to accidental death of his son (Vansh).”	2,00,000/-	SDO (C), Panipat
43	U.O.No.7/ 2020-1GA/ CMS/6623 dt.16.11.2020	Sh. Bajinder Kumar S/o Sh. Ram Swaroop, VPO Binjhol, Distt. Panipat. “Financial assistance to Sh. Bajinder Kumar to compensate the loss due to accidental death of his son (Arun).”	2,00,000/-	SDO (C), Panipat
44	U.O.No.CMH-1 GA/2020/6747 dt. 25.11. 2020	Shree Sewa Samiti Ashram (Regd.), Arjun Gate, Karnal. “For construction of Shed in Ashram for general public use.”	5,00,000/-	SDO(C) Karnal.
45	U.O.No.CMH-1 GA/2020/7283 dt. 31.12.2020	Ambedkar Samaj Kalyan Sabha (Regn. No. 1867), Plot No. 5, Ambedkar Bhawan, Sector 16, Karnal. “i) Rs.11.00 lakh for construction of Ambedkar Bhawan ii) Rs.4.00 lakh for construction of E-Library for general public use.”	15,00,000/-	SDO (C), Karnal.
46	U.O.No.CMH-1 GA/2020/7317 dt. 31.12.2020	Sarvjatiya Dharamshala Avm Hanuman Mandir (Regn. No. ROS-131), Jyoti Nagar, Kaithal Road, Karnal. “For construction of Sarvjatiya Dharamshala.”	5,00,000/-	SDO (C), Karnal.
47	U.O.No.CMH-1 GA/2020/7333 dt. 31.12.2020	Bhagwan Valmiki Jan Kalyan Sangh (Regn. No. 07072), Bhagwan Valmiki Bhawan, Sector 9, Urban Estate, Karnal. “For construction of Valmiki Bhawan.”	11,00,000/-	SDO (C), Karnal.
48	U.O.No.CMH-1 GA/2020/7287 dt. 31.12.2020	Love Kush Sewa Society Mahra (Regn. No. 01655), Vill. Mahra, Tehsil Gohana, Distt. Sonipat. “For construction of Maharishi Balmiki Bhawan.”	5,00,000/-	SDO (C), Gohana.
49	U.O.No.CMH-1 GA/2020/7291 dt. 31.12.2020	Sh. Rattan Lal S/o Sh. Shri Ram, Vill. Karauli, PO Bashir Pur, Tehsil Narnaul, Distt. Mahendergarh. “Financial assistance to Sh. Rattan Lal for his Paralyzes treatment, being poor.”	2,00,000/-	SDO (C), Narnaul
50	U.O.No.CMH-1 GA/2020/7291 dt. 31.12.2020	Smt. Suva Devi W/o Sh. Puran Mal, Vill. Gothdi, Tehsil Nangal Chaudhary, Distt. Mahendergarh. “Financial assistance to Smt. Suva Devi for treatment of her husband, who is in comma; being poor.”	2,00,000/-	SDO (C), Narnaul
51	U.O.No.CMH-1 GA/2020/7291 dt. 31.12.2020	Smt. Sumitra W/o Sh. Ram Kishan, Vill. Ajamabad Mokhuta, Tehsil Nangal Choudhary, Distt. Mahendergarh. “Financial assistance to Smt. Sumitra for her cancer treatment, being poor.”	2,00,000/-	SDO (C), Narnaul
52	U.O.No.CMH-1 GA/2020/7297 dt. 31.12.2020	Shri Krishan Lila Gaushala Samiti (Regn. No. 1635), Chilkani Dhab, Teh. Ellenabad, Distt. Sirsa. “For Construction of Cow Shed.”	5,00,000/-	SDO (C), Ellenabad.
53	U.O.No.CMH-1 GA/2020/7297 dt. 31.12.2020	Shri Krishan Gau Sewa Samiti (Regn. No. 1.), Mithanpura, Teh. Ellenabad, Distt. Sirsa. “For Construction of Cow Shed.”	5,00,000/-	SDO (C), Ellenabad.
54	U.O.No.CMH-1 GA/2020/7297 dt. 31.12.2020	Shri Krishan Gaushala (Regd.), Bhuratwala, Teh. Ellenabad, Distt. Sirsa. “For Construction of Cow Shed.”	5,00,000/-	SDO (C), Ellenabad.
55	U.O.No.CMH-1 GA/2020/7297 dt. 31.12.2020	Shri Krishan Gaushala (Regn. No. 00292), Pohraka, Teh. Ellenabad, Distt. Sirsa. “For Construction of Cow Shed.”	5,00,000/-	SDO (C), Ellenabad.
56	U.O.No.CMH-1 GA/2020/7297 dt. 31.12.2020	Shri Krishan Gaushala Samiti (Regn. No.112), Mithi Sureran, Teh. Ellenabad, Distt. Sirsa. “For Construction of Cow Shed.”	5,00,000/-	SDO (C), Ellenabad.
57	U.O.No.CMH-1 GA/2020/7297 dt. 31.12.2020	Shri Radhakrishan Gaushala Sewa Trust (Regn. No. 3198), Dhani Sheran Wali, Teh. Ellenabad, Distt. Sirsa. “For Construction of Cow Shed.”	5,00,000/-	SDO (C), Ellenabad.
58	U.O.No.CMH-1 GA/2020/7297 dt. 31.12.2020	Shri Krishan Gaushala Sewa Samiti (Regn. No. 00288), Khari Sureran, Teh. Ellenabad, Distt. Sirsa. “For Construction of Cow Shed.”	5,00,000/-	SDO (C), Ellenabad.
59	U.O.No.CMH-1 GA/2020/7307 dt. 31.12.2020	Shiv Shakti Krishan Muni Gaushala (Regd.), Chaharwala, Block Nathusari Chaupta, Distt. Sirsa. “For Construction of Cow Shed.”	5,00,000/-	SDO (C), Sirsa.
60	U.O.No.CMH-1 GA/2020/7307 dt. 31.12.2020	Gopal Govansh Sewa Samiti (Regd.), Arniawali, Block Nathusari Chaupta, Distt. Sirsa. “For Construction of Cow Shed.”	5,00,000/-	SDO (C), Sirsa.
61	U.O.No.CMH-1 GA/2020/7307 dt. 31.12.2020	Shri Krishan Parnami Gaushala (Regd.), Vill. Hanjira, Block Nathusari Chaupta, Distt. Sirsa. “For Construction of Cow Shed.”	5,00,000/-	SDO (C), Sirsa.
62	U.O.No.CMH-1 GA/2020/7307 dt. 31.12.2020	Shri Krishan Parnami Gaushala & Nandishala (Regd.), Rampura Dhillon, Block Nathusari Chaupta, Distt. Sirsa. “For Construction of Cow Shed.”	5,00,000/-	SDO (C), Sirsa.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
63	U.O.No.CMH-1 GA/2020/7307 dt. 31.12.2020	Shri Krishan Parnami Gaushala (Regd.), Gigorani, Block Nathusari Chaupata, Distt. Sirsa. "For Construction of Cow Shed."	10,00,000/-	SDO (C), Sirsa.
64	U.O.No.CMH-1 GA/2020/7307 dt. 31.12.2020	Shri Krishan Govansh Sewa Samiti (Regd.), Randhawa, Block Nathusari Chaupata, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Sirsa.
65	U.O.No.CMH-1 GA/2020/7307 dt. 31.12.2020	Shri Shyam Go Sewa Sadan (Regd.), Gusaiana Kheri, Block Nathusari Chaupata, Distt. Sirsa. "For Construction of Cow Shed."	5,00,000/-	SDO (C), Sirsa.
66	U.O.No.CMH-1 GA/2020/7321 dt. 31.12.2020	Maharshi Dayanand University Rohtak-124001. "For accentuation research activities under Dr. Mangal Sein Chair."	11,00,000/-	SDO (C), Rohtak.
67	U.O.No.CMH-1 GA/2020/7325 dt. 31.12.2020	Shiksha Bharti Sr. Sec. School, Gohana Road, Rohtak-124001. "For construction of Big Hall."	11,00,000/-	SDO (C), Rohtak.
68	U.O.No.CMH-1 GA/2020/7329 dt. 31.12.2020	Sh. Azad Singh S/o Sh. Raj Mal, Vill. Dhanana-III, Tehsil & Distt. Bhiwani. "Financial assistance to Sh. Azad Singh to compensate the loss due to death of his son due to Dengue Fever."	2,00,000/-	SDO (C), Bhiwani
69	U.O.No.CMH-1 GA/2020/7340 dt. 31.12.2020	Kashmiri Sewak Samaj (Regn. No. 01349), Sharika Bhawan, Institutional Area, Sector-17, Faridabad. "For repair of Sharika Bhawan building and installation of solar power system."	5,00,000/-	SDO (C), Faridabad.
70	U.O.No.CMH-1 GA/2020/7337 dt. 31.12.2020	Chaupal (Regd.), (Center for Holistic Advancement and Upliftment of Poor and Landless) 46-47, Pt. Deen Dayal Upadhayay Marg, Near I.T.O. Metro Station, New Delhi-110002. "For organizing Blood donation Camp, Promotion of Sports Activities, Cultural Activities, Dancing competitions, distribution of free Battery Operated Tricycles to the Divyangs in various districts of Haryana."	5,00,000/-	Under Secretary CM Cell-II
71	U.O.No.CMS-1 GA/2020/222 dt. 07.01.2021	Chhath Parv Sewa Samiti Mandal (Regn. No.HR-006-2015-1063), Gandhi Nagar, Kachhwa Road, Karnal. "For construction of Dharamshala."	11,00,000/-	SDO (C), Karnal.
72	U.O.No.CMS-1 GA/2020/338 dt. 15.01.2021	Sh. Dinesh Sharma S/o Sh. Chander Sharma, Vill. Khatkar, Distt. Jind. "Financial assistance to Sh. Dinesh Sharma to compensate the loss due to sudden untimely death of his wife."	5,00,000/-	SDO (C), Uchana
73	U.O.No.CMS-1 GA/2020/342 dt. 15.01.2021	Smt. Suman Devi W/o Late Sh. Baljit, Gali No. 13, Shanti Nagar, Kaunt Road, Bhiwani. "Financial assistance to Smt. Suman Devi to compensate the loss due to sudden death of her husband due to heart attack while bringing Kavar."	2,00,000/-	SDO (C), Bhiwani
74	U.O.No.CMS-1 GA/2020/348 dt. 18.01.2021	Sh. Moolchand S/o Sh. Surajpal, H. No. G-8300-E, Sohna Road, Apna Ghar, Sanjay Colony, Sector 22, Faridabad. "Financial assistance to Sh. Moolchand to compensate the loss due to murder of his daughter."	5,00,000/-	SDO (C), Faridabad
75	U.O.No.CMS-1 GA/2020/448 dt.22.01.2021	Panchnad Sewa Trust (Regn. No. 7172) Fatehabad. "For construction of Panchnad Sadan for general public use."	21,00,000/-	SDO (C), Fatehabad.
76	U.O.No.CMS-1 GA/2020/452 dt.22.01.2021	Bhartiya Gau Raksha Dal (Regn. No. 10138), Tehsil & Distt. Rewari. "For purchase of Fodder for cows."	51,000/-	SDO (C), Rewari.
77	U.O.No.CMS-1 GA/2020/452 dt.22.01.2021	Parvati Education Society (Regn. No.531325), Vill. Nimoth, Tehsil & Distt. Rewari. "For purchase of Books for School Library."	51,000/-	SDO (C), Rewari.
78	U.O.No.CMS-1 GA/2020/452 dt.22.01.2021	Saraswati Shiksha Samiti (Regn. No. 1532), Vill. Guriani, Tehsil Kosli, Distt. Rewari. "For purchase of Books and Furniture for School Library."	51,000/-	SDO (C), Kosli.
79	U.O.No.CMS-1 GA/2020/425 dt.21.01.2021	Valmiki Trikal Darshi Society (Regn. No. 0850), Bhagwan Valmiki Ashram, Baroda Road, Gohana, Sonipat. "For construction of Hall and toilets in Bhagwan Valmiki Ashram for general public use."	21,00,000/-	SDO (C), Gohana.
80	U.O.No.CMS-1 GA/2020/611 dt.29.01.2021	Brahman Sabha Zila Sonapat (Regn. No. 937), Brahman Bhawan, Gohana Road, Sonapat. "For repair / renovation of Brahman Bhawan Dharamshala."	4,00,000/-	SDO (C), Sonapat.
81	U.O.No.CMS-1 GA/2020/611 dt.29.01.2021	Baba Kalinath Gaushala (Regn. No. 00124), Tajpur Road, Murthal, Sonapat. "For construction of Shed in Gaushala."	11,00,000/-	SDO (C), Sonapat.
82	U.O.No.CMS-1 GA/2020/611 dt.29.01.2021	Yashoda Nandan Shri Krishan Gaushala Sewak Samiti (Regn. No. 253), Kamashpur, Sonapat. "For construction of Shed in Gaushala."	5,00,000/-	SDO (C), Sonapat.
83	U.O.No.CMS-1 GA/2020/611 dt.29.01.2021	Sh. Pardeep S/o Sh. Satbir Singh, Vill. Chhatera Bahadurpur, Sonapat. "Financial assistance to Sh. Pardeep for repair of house, being poor."	2,00,000/-	SDO (C), Sonapat.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
84	U.O.No.CMS-1 GA/2020/611 dt.29.01.2021	Sh. Vishal S/o Sh. Ishwar Singh, Rathdana, Sonapat. “Financial assistance to Sh. Vishal for repair of house, being poor.”	2,00,000/-	SDO (C), Sonapat.
85	U.O.No.CMS-1 GA/2020/611 dt.29.01.2021	Sh. Rahul Sharma, Room No. 4, PWD Rest House, Sonapat. “Financial assistance to Sh. Rahul Sharma for Higher Education, being poor.”	1,00,000/-	SDO (C), Sonapat.
86	U.O.No.CMS-1 GA/2020/611 dt.29.01.2021	Smt. Geeta W/o Sh. Anil, H. No. 170, Main Bazaar Jakhauli, Sonapat. “Financial assistance to Smt. Geeta for repair of house, being poor.”	1,00,000/-	SDO (C), Sonapat.
87	U.O.No.CMS-1 GA/2020/611 dt.29.01.2021	Shri Jai Ram Panchayti Goshala Simiti (Regd.), Jakhauli, Sonapat. “For Construction of Tin Shelter in Gaushala.”	2,00,000/-	SDO (C), Sonapat.
88	U.O.No.CMS-1 GA/2020/611 dt.29.01.2021	Zila Press Club Sonapat (Regn No. 02822), Media House, Jatwara, Sonapat. “For organizing Inter State Conference for Media persons.”	2,00,000/-	SDO (C), Sonapat.
89	U.O.No.CMS-1 GA/2020/611 dt.29.01.2021	Sh. Dharamvir Sharma, H. No. 208A/24, Near Shiv Mandir, Arya Nagar, Sonapat. “Financial assistance to Sh. Dharamvir Sharma for repair of house, being poor.”	1,00,000/-	SDO (C), Sonapat.
90	U.O.No.CMS-1 GA/2020/474 dt.27.01.2021	Gram Panchayat, Mukandpura, Tehsil Narnaul, Distt. Mahendergarh. “For purchase of Sports Items for youths.”	1,00,000/-	SDO (C), Narnaul.
91	U.O.No.CMS-1 GA/2020/474 dt.27.01.2021	Gram Panchayat, Kultajpur, Tehsil Narnaul, Distt. Mahendergarh. “For purchase of Sports Items for youths.”	1,00,000/-	SDO (C), Narnaul.
92	U.O.No.CMS-1 GA/2020/474 dt.27.01.2021	Gram Panchayat, Hamidpur, Tehsil Narnaul, Distt. Mahendergarh. “For purchase of Sports Items for youths.”	1,00,000/-	SDO (C), Narnaul.
93	U.O.No.CMS-1 GA/2020/474 dt.27.01.2021	Gram Panchayat, Balaha Khurd, Tehsil Narnaul, Distt. Mahendergarh. “For purchase of Sports Items for youths.”	1,00,000/-	SDO (C), Narnaul.
94	U.O.No.CMS-1 GA/2020/474 dt.27.01.2021	Gram Panchayat, Balaha Kalan, Tehsil Narnaul, Distt. Mahendergarh. “For purchase of Sports Items for youths.”	1,00,000/-	SDO (C), Narnaul.
95	U.O.No.CMS-1 GA/2020/474 dt.27.01.2021	Gram Panchayat, Jadupur, Tehsil Narnaul, Distt. Mahendergarh. “For purchase of Sports Items for youths.”	1,00,000/-	SDO (C), Narnaul.
96	U.O.No.CMS-1 GA/2020/474 dt.27.01.2021	Gram Panchayat, Bhakhari, Tehsil Narnaul, Distt. Mahendergarh. “For purchase of Sports Items for youths.”	2,00,000/-	SDO (C), Narnaul.
97	U.O.No.CMS-1 GA/2020/474 dt.27.01.2021	Gram Panchayat, Nangal Pipa, Tehsil Narnaul, Distt. Mahendergarh. “For purchase of Sports Items for youths.”	1,00,000/-	SDO (C), Narnaul.
98	U.O.No.CMS-1 GA/2020/485 dt.27.01.2021	Nav Yuvak Mandal (Regd.) Dhani Sainiyan (Thanwas), Tehsil Narnaul, Distt. Mahendergarh. “For purchase of Sports Items for youths.”	2,00,000/-	SDO (C), Narnaul.
99	U.O.No.CMS-1 GA/2020/485 dt.27.01.2021	Municipal Committee, Nangal Chaudhary, Tehsil Narnaul, Distt. Mahendergarh. “For purchase of Sports Items for youths of Dhani Bandhawali.”	1,00,000/-	SDO (C), Narnaul.
100	U.O.No.CMS-1 GA/2020/485 dt.27.01.2021	Gram Panchayat, Nangal Nuniya, Tehsil Narnaul, Distt. Mahendergarh. “For purchase of Sports Items for youths.”	1,00,000/-	SDO (C), Narnaul.
101	U.O.No.CMS-1 GA/2020/485 dt.27.01.2021	Gram Panchayat, Thanwas, Tehsil Narnaul, Distt. Mahendergarh. “For purchase of Sports Items for youths.”	1,00,000/-	SDO (C), Narnaul.
102	U.O.No.CMS-1 GA/2020/485 dt.27.01.2021	Yadav Kalyan Sabha (Regd.) Nangal Chaudhary, Distt. Mahendergarh. “For construction of Boundary Wall.”	5,00,000/-	SDO (C), Narnaul.
103	U.O.No.CMS-1 GA/2020/485 dt.27.01.2021	Gram Panchayat, Basirpur, Tehsil Narnaul, Distt. Mahendergarh. “For purchase of Sports Items for youths.”	1,00,000/-	SDO (C), Narnaul.
104	U.O.No.CMS-1 GA/2020/485 dt.27.01.2021	Gram Panchayat, Musnota, Tehsil Narnaul, Distt. Mahendergarh. “For construction of Pavement on way to Gaushala/Vyayamshala.”	5,00,000/-	SDO (C), Narnaul.
105	U.O.No.CMS-1 GA/2020/485 dt.27.01.2021	Baba Khetanath Gaushala, Kherki, Distt. Mahendergarh. “For construction of Cow Shed in Gaushala.”	5,00,000/-	SDO (C), Mahendergarh
106	U.O.No.CMS-1 GA/2020/497 dt.27.01.2021	Sh. Rajat S/o Sh. Parveen Kumar, H. No. 110, Ward No. 10, Bawani Khara, Distt. Bhiwani. “Financial assistance to Sh. Rajat for his kidney treatment, being poor.”	2,00,000/-	SDO (C), Bhiwani
107	U.O.No.CMS-1 GA/2020/600 dt.29.01.2021	Shri Aggarsain Trust Bhiwani (Regn. No. 2585), 3 Mile Stone, Rohtak Road, Bhiwani. “For construction of Shri Aggarsain Community Centre.”	11,00,000/-	SDO (C), Bhiwani.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
108	U.O.No.CMS-1 GA/2020/600 dt.29.01.2021	Shri Manan Charitable Trust (Regn. No. 12133), Bhiwani. "For construction of Manan Dharamshala."	5,00,000/-	SDO (C), Bhiwani.
109	U.O.No.CMS-1 GA/2020/600 dt.29.01.2021	Shri Shiv Shakti Jan Kalyan Seva Trust (Regn. No. 8077), Dera Sidhpeeth Baba Jahargiri Ji Maharaj, Haluwas Gate, Bhiwani. "For construction of Hall for general public use."	5,00,000/-	SDO (C), Bhiwani.
110	U.O.No.CMS-1 GA/2020/600 dt.29.01.2021	Gurudwara Guru Singh Sabha (Regn. No. 172), Halu Mohalla, Bhiwani. "For construction of Hall for general public use."	50,000/-	SDO (C), Bhiwani.
111	U.O.No.CMS-1 GA/2020/600 dt.29.01.2021	Gurudwara Shri Guru Singh Sabha (Regd.), Railway Road, Bhiwani. "For repair of Hall."	1,00,000/-	SDO (C), Bhiwani.
112	U.O.No.CMS-1 GA/2020/600 dt.29.01.2021	Smt. Sarita Soni W/o Sh. Rajesh Soni, Nai Bhatan Gali, Power House, Bichla Bazar, Bhiwani. "Financial assistance to Smt. Sarita Soni for repair of house, being poor."	2,50,000/-	SDO (C), Bhiwani.
113	U.O.No.CMS-1 GA/2020/600 dt.29.01.2021	Sh. Mohan S/o Sh. Khem Chand, Chokhan Gali, Lohar Bazar, Bhiwani. "Financial assistance to Sh. Mohan for repair of house, being poor."	3,00,000/-	SDO (C), Bhiwani.
114	U.O.No.CMS-1 GA/2020/600 dt.29.01.2021	Sh. Mahesh Kumar S/o Sh. Niranjana Lal, Naya Bazar, Bhiwani. "Financial assistance to Sh. Mahesh Kumar for repair of house, being poor."	3,00,000/-	SDO (C), Bhiwani.
115	U.O.No.CMS-1 GA/2020/501 dt.27.01.2021	Sewa Sangh (Regn No. 00143), Sewa Sangh Sewa Sadan, Park Road, Jawahar Park, Kaithal. "For construction of Seminar Hall, Room and Toilet on first floor of Sewa Sangh Sewa Sadan."	15,00,000/-	SDO (C), Kaithal.
116	U.O.No.CMS-1 GA/2020/505 dt.27.01.2021	Maharishi Balmiki Ashram (Regn. No. 00444), Pehowa Road, Kurukshetra. "For construction of Hall and Library in Maharshi Balmiki Ashram."	11,00,000/-	SDO (C), Thanesar.
117	U.O.No.CMS-1 GA/2020/547 dt.28.01.2021	Gram Panchayat, Bawwa, Tehsil Kosli, Distt. Rewari. "For purchase of Sports & Gym Items for youths."	50,000/-	SDO (C), Kosli.
118	U.O.No.CMS-1 GA/2020/547 dt.28.01.2021	Gram Panchayat, Bhotwas Bhundu, Tehsil Kosli, Distt. Rewari. "For purchase of Sports & Gym Items for youths."	50,000/-	SDO (C), Kosli.
119	U.O.No.CMS-1 GA/2020/547 dt.28.01.2021	Gram Panchayat, Jharoda Bahala, Tehsil Kosli, Distt. Rewari. "For purchase of Sports & Gym Items for youths."	50,000/-	SDO (C), Kosli.
120	U.O.No.CMS-1 GA/2020/547 dt.28.01.2021	Gram Panchayat, Nangal Pathani, Tehsil Kosli, Distt. Rewari. "For purchase of Sports & Gym Items for youths."	50,000/-	SDO (C), Kosli.
121	U.O.No.CMS-1 GA/2020/547 dt.28.01.2021	Gram Panchayat, Karoli, Tehsil Kosli, Distt. Rewari. "For purchase of Sports & Gym Items for youths."	50,000/-	SDO (C), Kosli.
122	U.O.No.CMS-1 GA/2020/547 dt.28.01.2021	Gram Panchayat, Juddi, Tehsil Kosli, Distt. Rewari. "For purchase of Sports & Gym Items for youths."	50,000/-	SDO (C), Kosli.
123	U.O.No.CMS-1 GA/2020/547 dt.28.01.2021	Gram Panchayat, Jainabad, Tehsil & Distt. Rewari. "For purchase of Sports & Gym Items for youths."	50,000/-	SDO (C), Rewari.
124	U.O.No.CMS-1 GA/2020/547 dt.28.01.2021	Gram Panchayat, Nimoth, Tehsil & Distt. Rewari. "For purchase of Sports & Gym Items for youths."	50,000/-	SDO (C), Rewari.
125	U.O.No.CMS-1 GA/2020/547 dt.28.01.2021	Gram Panchayat, Boria Kamalpur, Tehsil & Distt. Rewari. "For purchase of Sports & Gym Items for youths."	50,000/-	SDO (C), Rewari.
126	U.O.No.CMS-1 GA/2020/547 dt.28.01.2021	Gram Panchayat, Motla Kalan, Tehsil & Distt. Rewari. "For purchase of Sports & Gym Items for youths."	50,000/-	SDO (C), Rewari.
127	U.O.No.CMS-1 GA/2020/547 dt.28.01.2021	Gram Panchayat, Dehlawas, Tehsil & Distt. Rewari. "For purchase of Sports & Gym Items for youths."	50,000/-	SDO (C), Rewari.
128	U.O.No.CMS-1 GA/2020/547 dt.28.01.2021	Gram Panchayat, Chhawa, Tehsil Kosli, Distt. Rewari. "For purchase of Open Gym Items for youths."	1,00,000/-	SDO (C), Kosli.
129	U.O.No.CMS-1 GA/2020/547 dt.28.01.2021	Gram Panchayat, Gugodh, Tehsil Kosli, Distt. Rewari. "For purchase of Cricket Kit & Sitting Bench in playground."	50,000/-	SDO (C), Kosli.
130	U.O.No.CMS-1 GA/2020/564 dt.28.01.2021	Ahirwal Youth Club (Regn. No. 292), Vill. Rasooli, PO. Bodia Kamalpur, Tehsil & Distt. Rewari. "For purchase of Sports & Gym Items for youths."	50,000/-	SDO (C), Rewari.
131	U.O.No.CMS-1 GA/2020/564 dt.28.01.2021	Bar Association Kosli (Regd.), Kosli, Distt. Rewari. "For purchase of Books for Library."	1,50,000/-	SDO (C), Kosli.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
132	U.O.No.CMS-1 GA/2020/564 dt.28.01.2021	Government College Kosli, Distt. Rewari. “For construction of Main Entrance Gate of Govt. College.”	4,00,000/-	SDO (C), Kosli.
133	U.O.No.CMS-1 GA/2020/564 dt.28.01.2021	Sh. Jile Singh S/o Sh. Puran Chand, Vill. Roliawas, PO. DG Pura, Teh. & Distt. Rewari. “Financial assistance to Sh. Jile Singh for repair of house being poor.”	50,000/-	SDO (C), Rewari.
134	U.O.No.CMS-1 GA/2020/564 dt.28.01.2021	Sh. Ram Kishan S/o Sh. Banti Ram, Vill. Shadipur, PO. Karawara Manakpur, Teh. & Distt. Rewari. “Financial assistance to Sh. Ram Kishan for repair of house being poor.”	50,000/-	SDO (C), Kosli.
135	U.O.No.CMS-1 GA/2020/564 dt.28.01.2021	Smt. Santosh Devi W/o Sh. Mahender Singh, VPO Luhana, Teh. & Distt. Rewari. “Financial assistance to Smt. Santosh Devi for repair of house being poor.”	50,000/-	SDO (C), Kosli.
136	U.O.No.CMS-1 GA/2020/564 dt.28.01.2021	Sh. Ramphal S/o Sh. Basti Ram, Vill. Chhawa, PO & Tehsil Kosli, Distt. Rewari. “Financial assistance to Sh. Ramphal for repair of house being poor.”	50,000/-	SDO (C), Kosli.
137	U.O.No.CMS-1 GA/2020/564 dt.28.01.2021	Sh. Ritik S/o Sh. Radheshyam, VPO Kosli, Tehsil Kosli, Distt. Rewari. “Financial assistance to Sh. Ritik for repair of house being poor.”	50,000/-	SDO (C), Kosli.
138	U.O.No.CMS-1 GA/2020/564 dt.28.01.2021	Sh. Sumer Singh S/o Sh. Shri Chand, VPO Bhotwas Bhondu, PO Jatusana, Tehsil Kosli, Distt. Rewari. “Financial assistance to Sh. Sumer Singh for repair of house being poor.”	50,000/-	SDO (C), Kosli.
139	U.O.No.CMS-1 GA/2020/564 dt.28.01.2021	Sh. Vijay Kumar S/o Sh. Laxmi Narayan, VPO Bhotwas Bhondu, PO Jatusana, Tehsil Kosli, Distt. Rewari. “Financial assistance to Sh. Vijay Kumar for repair of house being poor.”	50,000/-	SDO (C), Kosli.
140	U.O.No.CMS-1 GA/2020/564 dt.28.01.2021	Sh. Gokal Chand S/o Sh. Jagjeet Singh, Vill. Nangal Pathani, Tehsil Kosli, Distt. Rewari. “Financial assistance to Sh. Gokal Chand for repair of house being poor.”	50,000/-	SDO (C), Kosli.
141	U.O.No.CMS-1 GA/2020/564 dt.28.01.2021	Smt. Poonam Devi, W/o Sh. Ram Kishan, Vill. Bahala, Tehsil Kosli, Distt. Rewari. “Financial assistance to Smt. Poonam Devi for repair of house being poor.”	50,000/-	SDO (C), Kosli.
142	U.O.No.CMS-1 GA/2020/580 dt.28.01.2021	Smt. Rekha W/o Sh. Harish Chander, Vill. Bisoha, Teh. Kosli, Distt. Rewari. “Financial assistance to Smt. Rekha for repair of house being poor.”	50,000/-	SDO (C), Kosli.
143	U.O.No.CMS-1 GA/2020/580 dt.28.01.2021	Sh. Narender Yadav S/o Sh. Lala Ram, Vill. Bhotwas Bhondu, PO Jatusana, Tehsil Kosli, Distt. Rewari. “Financial assistance to Sh. Narender Yadav for repair of house being poor.”	1,50,000/-	SDO (C), Kosli.
144	U.O.No.CMS-1 GA/2020/580 dt.28.01.2021	Smt. Preeti W/o Sh. Ram Kishan, Vill. Fatehpuri Tappa Dahina, Teh. & Distt. Rewari. “Financial assistance to Smt. Preeti for repair of house being poor.”	1,50,000/-	SDO (C), Rewari.
145	U.O.No.CMS-1 GA/2020/580 dt.28.01.2021	Sh. Anil Kumar S/o Sh. Nathu Ram, Vill. Kanhora, Teh. & Distt. Rewari. “Financial assistance to Sh. Anil Kumar for repair of house being poor.”	1,00,000/-	SDO (C), Rewari.
146	U.O.No.CMS-1 GA/2020/580 dt.28.01.2021	Sh. Arjun Singh S/o Sh. Balbir Singh, Vill. Jholri, Teh. Kosli, Distt. Rewari. “Financial assistance to Sh. Arjun Singh for repair of house being poor.”	1,00,000/-	SDO (C), Kosli.
147	U.O.No.CMS-1 GA/2020/580 dt.28.01.2021	Sh. Satbir Singh S/o Sh. Lakhi Ram, Vill. Juddi, Teh. Kosli, Distt. Rewari. “Financial assistance to Sh. Satbir Singh for repair of house being poor.”	1,00,000/-	SDO (C), Kosli.
148	U.O.No.CMS-1 GA/2020/580 dt.28.01.2021	Sh. Satbir S/o Sh. Chander Singh, Vill. Kanharwas, Teh. Kosli, Distt. Rewari. “Financial assistance to Sh. Satbir Singh for repair of house being poor.”	1,00,000/-	SDO (C), Kosli.
149	U.O.No.CMS-1 GA/2020/580 dt.28.01.2021	Sh. Mukesh Dagar S/o Sh. Lala Ram, Vill. Bhakli, Teh. Kosli, Distt. Rewari. “Financial assistance to Sh. Mukesh Dagar for repair of house being poor.”	1,00,000/-	SDO (C), Kosli.
150	U.O.No.CMS-1 GA/2020/580 dt.28.01.2021	Sh. Harish Chand Yadav S/o Sh. Jagan Nath, Vill. Bhotwas Bhondu, PO Jatusana, Teh. Kosli, Distt. Rewari. “Financial assistance to Sh. Harish Chand Yadav for repair of house being poor.”	1,00,000/-	SDO (C), Kosli.
151	U.O.No.CMS-1 GA/2020/580 dt.28.01.2021	Smt. Asha Devi W/o Late Sh. Munshi Ram, Vill. Chhawa, Teh. Kosli, Distt. Rewari. “Financial assistance to Smt. Asha Devi for repair of house, being poor.”	1,00,000/-	SDO (C), Kosli.
152	U.O.No.CMS-1 GA/2020/580 dt.28.01.2021	Saraswati Gaushala (Regn. No. GSA-222), Vill. Nanglia Ranmokh, Teh. & Distt. Rewari. “For construction of Teen Shed in Gaushala.”	50,000/-	SDO (C), Kosli.
153	U.O.No.CMS-1 GA/2020/580 dt.28.01.2021	Smt. Gaytri Devi W/o Sh. Anoop Singh Vill. Bhotwas Bhondu, PO Jatusana, Teh. Kosli, Distt. Rewari. “Financial assistance to Smt. Gaytri Devi for her cancer treatment, being poor.”	1,00,000/-	SDO (C), Kosli.
154	U.O.No.CMS-1 GA/2020/624 dt.29.01.2021	Smt. Suman W/o Late Sh. Rajesh, Vill. Amarheri, Tehsil & Distt. Jind. “Financial assistance to Smt. Suman to compensate the loss due to death of her husband due to heart attack.”	2,00,000/-	SDO (C), Jind

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
155	U.O.No.CMS-1 GA/2020/740 dt.01.02.2021	Sh. Gulshan Kumar, #606/28, Street No. 12, Jyoti Park, Gurugram. “Financial assistance to Sh. Gulshan Kumar for treatment of his son injured in firing by unknown miscreants, being poor.”	2,00,000/-	SDO (C), Gurugram
156	U.O.No.CMS-1 GA/2020/863 dt.03.02.2021	Bhagwan Valmiki Dharamshala Sabha (Regn. No. 08379), Darabi Line, Sadar Bazar, Karnal. “For construction of Bhagwan Valmiki Dharamshala.”	5,00,000/-	SDO (C), Karnal.
157	U.O.No.CMS-1 GA/2020/1048 dt.05.02.2021	Gram Panchayat, Baragaon, Block Kunjpura, Distt.-Karnal. “For construction of Pal (Gadria) Chaupal.”	11,00,000/-	SDO (C), Karnal.
158	U.O.No.CMS-1 GA/2020/1052 dt.05.02.2021	Gram Panchayat, Sangoha, Block & Distt.- Karnal. “For construction of Hall in Pal (Gadria) Chaupal in Vill. Sangoha.”	11,00,000/-	SDO (C), Karnal.
159	U.O.No.CMS-1 GA/2020/870 dt.03.02.2021	Gram Panchayat, Rambas, Tehsil Narnaul, Distt. Mahendergarh. “For purchase of Sports Items for youths.”	50,000/-	SDO (C), Narnaul.
160	U.O.No.CMS-1 GA/2020/870 dt.03.02.2021	Gram Panchayat, Saidlipur, Tehsil Narnaul, Distt. Mahendergarh. “For purchase of Books for Library.”	50,000/-	SDO (C), Narnaul.
161	U.O.No.CMS-1 GA/2020/879 dt.03.02.2021	Maharaja Shursaini Dharmarth Samiti (Regn. No.578), Partap Gate, Padla Road, Kaithal. “For repair of Dharamshala.”	3,00,000/-	SDO (C), Kaithal
162	U.O.No.CMS-1 GA/2020/879 dt.03.02.2021	Shree Dada Khera Maharaj Dharamshala (Regd.), Balraj Nagar, Gali No. 4, Kaithal. “For repair of Dharamshala.”	3,00,000/-	SDO (C), Kaithal
163	U.O.No.CMS-1 GA/2020/879 dt.03.02.2021	Gram Panchayat, Sampan Kheri, Distt. Kaithal. “For construction of Shed in Gujjar Chaupal.”	4,50,000/-	SDO (C), Kaithal
164	U.O.No.CMS-1 GA/2020/879 dt.03.02.2021	Saini Social and Educational Society (Regd.), Sainiyan Dharamshala, Chandana Gate, Kaithal. “For repair of Dharamshala.”	3,00,000/-	SDO (C), Kaithal
165	U.O.No.CMS-1 GA/2020/879 dt.03.02.2021	Daksh Prajapati Sabha / Dharamshala (Regn. No. 012414), Partap Gate, Padla Road, Kaithal. “For repair of Dharamshala.”	4,00,000/-	SDO (C), Kaithal
166	U.O.No.CMS-1 GA/2020/879 dt.03.02.2021	Smt. Alpana Rani W/o Sh. Naresh Kumar, Vill. Sajuma, Distt. Kaithal. “Financial assistance to Smt. Alpana Rani for repair of house, being poor.”	50,000/-	SDO (C), Kaithal
167	U.O.No.CMS-1 GA/2020/879 dt.03.02.2021	Sh. Shishpal S/o Sh. Roshan Lal, Vill. Ujhana, Distt. Kaithal. “Financial assistance to Sh. Shishpal for repair of house, being poor.”	50,000/-	SDO (C), Kaithal
168	U.O.No.CMS-1 GA/2020/879 dt.03.02.2021	Sh. Ishwar S/o Sh. Banwari, H. No. 409, Mahadev Colony, Sirta Road, Kaithal. “Financial assistance to Sh. Ishwar for repair of house, being poor.”	50,000/-	SDO (C), Kaithal
169	U.O.No.CMS-1 GA/2020/879 dt.03.02.2021	Sh. Kuldip Singh S/o Sh. Jora Singh, #1111/4, Khurana Road, Nankpuri Colony, Kaithal. “Financial assistance to Sh. Kuldip Singh for repair of house, being poor.”	50,000/-	SDO (C), Kaithal
170	U.O.No.CMS-1 GA/2020/902 dt.03.02.2021	Smt. Saroj W/o Sh. Baldev Singh, #527, Ward No. 28, Chandana Gate, Kaithal. “Financial assistance to Smt. Saroj for repair of house, being poor.”	50,000/-	SDO (C), Kaithal
171	U.O.No.CMS-1 GA/2020/902 dt.03.02.2021	Sh. Gopal S/o Sh. Jai Bhagwan, Vill. Keorak, Dhummu Patti, Distt. Kaithal. “Financial assistance to Sh. Gopal for repair of house, being poor.”	1,00,000/-	SDO (C), Kaithal
172	U.O.No.CMS-1 GA/2020/902 dt.03.02.2021	Smt. Suman Rani W/o Sh. Rishi Pal, Vill. Kathwar, Distt. Kaithal. “Financial assistance to Smt. Suman Rani for repair of house, being poor.”	50,000/-	SDO (C), Kaithal
173	U.O.No.CMS-1 GA/2020/902 dt.03.02.2021	Smt. Indu Devi W/o Sh. Vijay Kumar, #207/4, Mahadev Colony, Kaithal. “Financial assistance to Smt. Indu Devi for repair of house, being poor.”	50,000/-	SDO (C), Kaithal
174	U.O.No.CMS-1 GA/2020/902 dt.03.02.2021	Sh. Mewa S/o Sh. Jiliya Ram, Vill. Deohera, Distt. Kaithal. “Financial assistance to Sh. Mewa for repair of house, being poor.”	1,00,000/-	SDO (C), Kaithal
175	U.O.No.CMS-1 GA/2020/902 dt.03.02.2021	Sh. Lila Ram S/o Sh. Kundan Ram, Vill. Deodkheri, Distt. Kaithal. “Financial assistance to Sh. Lila Ram for repair of house, being poor.”	50,000/-	SDO (C), Kaithal
176	U.O.No.CMS-1 GA/2020/902 dt.03.02.2021	Sh. Sourabh Tanwer S /o Sh. Ashok Kumar, #201/5, Mata Gate, Near Shiv Mandir, Kaithal. “Financial assistance to Sh. Sourabh Tanwer for repair of house, being poor.”	50,000/-	SDO (C), Kaithal
177	U.O.No.CMS-1 GA/2020/902 dt.03.02.2021	Smt. Rani Devi W/o Sh. Ram Niwas Kumar, #279/1, Ward No. 4, Khurana Road, Kaithal. “Financial assistance to Smt. Rani Devi for repair of house, being poor.”	50,000/-	SDO (C), Kaithal
178	U.O.No.CMS-1 GA/2020/902 dt.03.02.2021	Sh. Vishal Sharma S/o Sh. Satbir, VPO Geong, Distt. Kaithal. “Financial assistance to Sh. Vishal Sharma for repair of house, being poor.”	50,000/-	SDO (C), Kaithal

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
179	U.O.No.CMS-1 GA/2020/916 dt.03.02.2021	Smt. Seema W/o Sh. Sanjay Kumar, #954/26, Model Town, Bhagat Singh Chowk, Kaithal. "Financial assistance to Smt. Seema Singh for repair of house, being poor."	50,000/-	SDO (C), Kaithal
180	U.O.No.CMS-1 GA/2020/916 dt.03.02.2021	Sh. Karnail Singh S/o Sh. Maan Singh, Vill. Kutabpur, Distt. Kaithal. "Financial assistance to Sh. Karnail Singh for repair of house, being poor."	50,000/-	SDO (C), Kaithal
181	U.O.No.CMS-1 GA/2020/916 dt.03.02.2021	Sh. Kushalpal S/o Sh. Rampal Sain, Vill. Kathwar, Distt. Kaithal. "Financial assistance to Sh. Kushalpal for repair of house, being poor."	50,000/-	SDO (C), Kaithal
182	U.O.No.CMS-1 GA/2020/916 dt.03.02.2021	Smt. Hardei W/o Sh. Jagtu Ram, #232, Gali No. 4, Arjun Nagar, Kaithal. "Financial assistance to Smt. Hardei for repair of house, being poor."	50,000/-	SDO (C), Kaithal
183	U.O.No.CMS-1 GA/2020/916 dt.03.02.2021	Sh. Baljit S/o Sh. Inder Singh, Vill. Sajuma, Distt. Kaithal. "Financial assistance to Sh. Baljit for repair of house, being poor."	1,00,000/-	SDO (C), Kaithal
184	U.O.No.CMS-1 GA/2020/916 dt.03.02.2021	Sh. Ram Nath S/o Sh. Jhandu Ram, Vill. Ujhana, Distt. Kaithal. "Financial assistance to Sh. Ram Nath for repair of house, being poor."	1,00,000/-	SDO (C), Kaithal
185	U.O.No.CMS-1 GA/2020/916 dt.03.02.2021	Sh. Satpal Singh S/o Sh. Gyan Singh, #1278/19, Devi Garh Road, Subhash Nagar, Kaithal. "Financial assistance to Sh. Satpal Singh for repair of house, being poor."	50,000/-	SDO (C), Kaithal
186	U.O.No.CMS-1 GA/2020/916 dt.03.02.2021	Smt. Suman Devi W/o Sh. Harish Kumar, #1043/3, Adarsh Nagar, Kaithal. "Financial assistance to Smt. Suman Devi for repair of house, being poor."	50,000/-	SDO (C), Kaithal
187	U.O.No.CMS-1 GA/2020/916 dt.03.02.2021	Brahman Choupal (Regd.), Vill. Sanghan, Distt. Kaithal. "For Construction of Choupal."	1,00,000/-	SDO (C), Kaithal
188	U.O.No.CMS-1 GA/2020/1123 dt.05.02.2021	Shiksha Bharti Sr. Sec. School, Gohana Road, Rohtak-124001. "For construction of Big Hall."	20,00,000/-	SDO (C), Rohtak.
189	U.O.No.CMS-1 GA/2020/1152 dt.09.02.2021	Deputy Commissioner, Karnal. "i) Rs.3,28,125/- To compensate the loss of wheat crop of farmers due to agitation on 10.01.2021 at Vill. Kaimala. 2. Rs.2,60,980/- To compensate the loss of tent items due to agitation on 10.01.2021 at Vill. Kaimala of Shri Ram Tent House & Caterer, Arya Puram, Opp. ITI Gate, Gali No. 1, Karnal."	5,89,105/-	SDO (C), Karnal.
190	U.O.No.CMS-1 GA/2020/1261 dt.12.02.2021	Rajsthani Jinagar Mochi Samaj Karnal (Regn. No. ROS-215), 133/9, Jawahar Market, Sadar Bazar, Karnal. "For construction of Two Rooms in Mochi Samaj Dharamshala."	5,00,000/-	SDO (C), Karnal.
191	U.O.No.CMS-1 GA/2020/1155 dt.09.02.2021	Kailashpati Sewa Samiti (Regn. No. 01302), Rajeev Nagar, Behind Deep Farm, Palwal. "For construction of Community Centre."	8,00,000/-	SDO (C), Palwal
192	U.O.No.CMS-1 GA/2020/1155 dt.09.02.2021	Haryana Vishvkarma Maithil Bramhan Sabha (Regn. No. 3316), Palwal. "For construction of Maithil Bramhan Dharamshala."	7,00,000/-	SDO (C), Palwal
193	U.O.No.CMS-1 GA/2020/1155 dt.09.02.2021	Arya Samaj Adarsh Colony (Regd.), New Extension Colony, Palwal. "For construction of Community Centre."	5,00,000/-	SDO (C), Palwal
194	U.O.No.CMS-1 GA/2020/1155 dt.09.02.2021	Residents Welfare Association (Regn. No. 1374), Sukhram Hospital Road, Gali No. 9, New Extension Colony, Palwal. "For construction of Community Centre."	5,00,000/-	SDO (C), Palwal
195	U.O.No.CMS-1 GA/2020/1155 dt.09.02.2021	Smt. Prem Wati W/o Late Sh. Ram Saroop, #538/83, Ward No. 11, Near Satyanarayan Mandir, Jwahar Nagar Camp, Palwal. "Financial assistance to Smt. Prem Wati for repair of house, being poor."	1,00,000/-	SDO (C), Palwal
196	U.O.No.CMS-1 GA/2020/1155 dt.09.02.2021	Sh. Kulbhushan S/o Sh. Ranjeet Singh, #DC-801, Krishna Colony, Near Rly Road, Vivekanand School, Palwal. "Financial assistance to Sh. Kulbhushan for repair of house, being poor."	1,00,000/-	SDO (C), Palwal
197	U.O.No.CMS-1 GA/2020/1155 dt.09.02.2021	Smt. Veena W/o Sh. Deshpal, #367, Mohalla Shekhpura, Kithwari Road, Palwal. "Financial assistance to Smt. Veena for repair of house, being poor."	2,00,000/-	SDO (C), Palwal
198	U.O.No.CMS-1 GA/2020/1155 dt.09.02.2021	Smt. Maya Devi W/o Late Sh. Keshav Sharma, Vill. Ladiyaka, Tehsil & Distt. Palwal. "Financial assistance to Smt. Maya Devi for repair of house, being poor."	2,00,000/-	SDO (C), Palwal
199	U.O.No.CMS-1 GA/2020/1233 dt.11.02.2021	Shri Krishan Bal Gopal Gaushala (Regn. No. 0S108), Vill. Bihali, Teh. Narnaul, Distt. Mahendergarh. "For construction of Cow Shed in Gaushala."	2,00,000/-	SDO (C), Narnaul.
200	U.O.No.CMS-1 GA/2020/1233 dt.11.02.2021	Shree Shree 108 Baba Hema Dass Gaushala Samiti (Regn. No.00S54), VPO Bhowawas, Teh. Kanina, Distt. Mahendergarh. "For construction of Cow Shed in Gaushala."	2,00,000/-	SDO (C), Kanina.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
201	U.O.No.CMS-1 GA/2020/1233 dt.11.02.2021	Shri Baba Sharnainath Gaushala (Regd.), Sumeshwar Tirth Kheri (Kanti), Teh. Narnaul, Distt. Mahendergarh. "For construction of Water Storage Tank in Gaushala."	2,00,000/-	SDO (C), Narnaul.
202	U.O.No.CMS-1 GA/2020/1233 dt.11.02.2021	Shri Krishan Gaushala Samiti (Regn. No. 00S79), Kaniana, Distt. Mahendergarh. "For construction of Cow Shed in Gaushala."	2,00,000/-	SDO (C), Kanina.
203	U.O.No.CMS-1 GA/2020/1233 dt.11.02.2021	Swami Daya Nand Shiksha Samiti (Regn. No. 00S83), Vill. Kakrala, Teh. Kanina, Distt. Mahendergarh. "For purchase of Computers for Computer Lab in School."	2,00,000/-	SDO (C), Kanina.
204	U.O.No.CMS-1 GA/2020/1233 dt.11.02.2021	Sh. Rajender Kumar S/o Sh. Net Ram, Vill. Sujapur, Teh. Narnaul, Distt. Mahendergarh. "Financial assistance to Sh. Rajender Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Narnaul.
205	U.O.No.CMS-1 GA/2020/1233 dt.11.02.2021	Sh. Balesh Kumar S/o Sh. Rajinder Parsad, VPO Sehlang, Teh. Kanina, Distt. Mahendergarh. "Financial assistance to Sh. Balesh Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Kanina.
206	U.O.No.CMS-1 GA/2020/1233 dt.11.02.2021	Smt. Santosh Devi Yadav W/o Sh. Basti Ram, Vill. Sujapur, Teh. Narnaul, Distt. Mahendergarh. "Financial assistance to Smt. Santosh Devi Yadav for repair of house, being poor."	1,00,000/-	SDO (C), Narnaul.
207	U.O.No.CMS-1 GA/2020/1233 dt.11.02.2021	Netaji Memorial Club (Regn. No. 00N21), Kanina, Distt. Mahendergarh. "For organizing Sports competitions for youths."	1,00,000/-	SDO (C), Kanina.
208	U.O.No.CMS-1 GA/2020/1233 dt.11.02.2021	Sh. Raj Narayan Yadav S/o Sh. Gheesa Ram, Vill. Sujapur, Teh. Narnaul, Distt. Mahendergarh. "Financial assistance to Sh. Raj Narayan Yadav for repair of house, being poor."	1,00,000/-	SDO (C), Narnaul.
209	U.O.No.CMS-1 GA/2020/1250 dt.12.02.2021	Mahant Laxman Giri Gaushala-Buchawas (Regn. No.00M28), VPO Buchawas, Teh. Kanina, Distt. Mahendergarh. "For construction of Cow Shed in Gaushala."	1,00,000/-	SDO (C), Kanina.
210	U.O.No.CMS-1 GA/2020/1250 dt.12.02.2021	Golden Star Club (Regn. No.1122), VPO Kheri Talwana, Teh. Kanina, Distt. Mahendergarh. "For purchase of Sports Items for youth."	2,00,000/-	SDO (C), Kanina.
211	U.O.No.CMS-1 GA/2020/1250 dt.12.02.2021	Sh. Krishan Kumar S/o Sh. Rameshwar, Vill. Bhocharya, Teh. Narnaul, Distt. Mahendergarh. "Financial assistance to Sh. Krishan Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Narnaul.
212	U.O.No.CMS-1 GA/2020/1250 dt.12.02.2021	Sh. Bajrang Lal S/o Sh. Shyam Lal, Vill. Tigra, Teh. Narnaul, Distt. Mahendergarh. "Financial assistance to Sh. Bajrang Lal for repair of house, being poor."	1,00,000/-	SDO (C), Narnaul.
213	U.O.No.CMS-1 GA/2020/1250 dt.12.02.2021	Sh. Pawan Kumar S/o Sh. Ramkaran, Ward No. 5, Ateli Mandi, Ateli, Teh. Narnaul, Distt. Mahendergarh. "Financial assistance to Sh. Pawan Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Narnaul.
214	U.O.No.CMS-1 GA/2020/1250 dt.12.02.2021	Ganeshi Lal Education Society (Regd.), G.L. Public School, Kosli Road, Kanina, Distt. Mahendergarh. "For purchase of Computers for Computer Lab in G.L. Public School."	1,00,000/-	SDO (C), Kanina.
215	U.O.No.CMS-1 GA/2020/1250 dt.12.02.2021	Parjapati Sabha Pargana Kanti (Regn. No. 00055), Block Ateli Mandi, Distt. Mahendergarh. "For construction of Dharamshala."	2,00,000/-	SDO (C), Narnaul
216	U.O.No.CMS-1 GA/2020/1250 dt.12.02.2021	Sh. Amar Singh S/o Sh. Jai Narain, Vill. Saidpur, Teh. Narnaul, Distt. Mahendergarh. "Financial assistance to Sh. Amar Singh for repair of house, being poor."	1,00,000/-	SDO (C), Narnaul.
217	U.O.No.CMS-1 GA/2020/1250 dt.12.02.2021	Sh. Jitender S/o Sh. Abhay Singh, VPO Rambas, Distt. Mahendergarh. "For organizing Sports competitions for youths."	1,00,000/-	SDO (C), Kanina.
218	U.O.No.CMS-1 GA/2020/1278 dt.12.02.2021	Smt. Suman Lata W/o Sh.Dariyav VPO Rambas, Teh. Kanina, Distt. Mahendergarh. "Financial assistance to Smt. Suman Lata for repair of house, being poor."	50,000/-	SDO (C), Kanina.
219	U.O.No.CMS-1 GA/2020/1278 dt.12.02.2021	Smt. Richa W/o Late Sh. Rajender, VPO Kakrala, Teh. Kanina, Distt. Mahendergarh. "Financial assistance to Smt. Richa for repair of house, being poor."	50,000/-	SDO (C), Kanina.
220	U.O.No.CMS-1 GA/2020/1278 dt.12.02.2021	Sh. Joginder S/o Shree Ram, Vill. Sujapur, Teh. Narnaul, Distt. Mahendergarh. "Financial assistance to Sh. Joginder for repair of house, being poor."	50,000/-	SDO (C), Narnaul.
221	U.O.No.CMS-1 GA/2020/1278 dt.12.02.2021	Sh. Samunder Singh S/o Sh. Bishamber Singh, Vill. Rasulpur, Teh. Kanina, Distt. Mahendergarh. "Financial assistance to Sh. Samunder Singh for repair of house, being poor."	50,000/-	SDO (C), Kanina.
222	U.O.No.CMS-1 GA/2020/1278 dt.12.02.2021	Smt. Indra W/o Sh. Satpal, Ward No. 8, Kanina, Distt. Mahendergarh. "Financial assistance to Smt. Indra for repair of house, being poor."	50,000/-	SDO (C), Kanina.
223	U.O.No.CMS-1 GA/2020/1278 dt.12.02.2021	Smt. Vidhya W/o Late Sh. Shiv Lal, Ward No.7, Ateli Mandi, Distt. Mahendergarh. "Financial assistance to Smt. Vidhya Devi for repair of house, being poor."	50,000/-	SDO (C), Narnaul.
224	U.O.No.CMS-1 GA/2020/1278 dt.12.02.2021	Sh. Parmod Kumar S/o Sh. Shiv Lal, Ward No.7, Ateli Mandi, Distt. Mahendergarh. "Financial assistance to Sh. Parmod Kumar for repair of house, being poor."	50,000/-	SDO (C), Narnaul.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
225	U.O.No.CMS-1 GA/2020/1278 dt.12.02.2021	Sh. Inderjeet S/o SH. Mohan Lal, VPO Gudha, Teh. Kanina, Distt. Mahendergarh. “Financial assistance to Sh. Inderjeet for repair of house, being poor.”	50,000/-	SDO (C), Kanina.
226	U.O.No.CMS-1 GA/2020/1278 dt.12.02.2021	Baba Sahab Dr. Bhim Rao Ambedker Samiti Samiti Bhojawas (Regn. No. 00057), VPO Bhojawas, Teh. Kanina, Distt. Mahendergarh. “For purchase of Books for Library.”	50,000/-	SDO (C), Kanina.
227	U.O.No.CMS-1 GA/2020/1278 dt.12.02.2021	Smt. Shila Devi W/o Sh. Raj Kumar, Vill. Dhanunda, Teh. Kanina, Distt. Mahendergarh. “Financial assistance to Smt. Shila Devi for repair of house, being poor.”	50,000/-	SDO (C), Kanina.
228	U.O.No.CMS-1 GA/2020/1253 dt.12.02.2021	Dharmarth Gaushala (Regn. No. 628), Vill. Sisana, Tehsil Kharkhoda, Distt. Sonapat. “For construction of Go-down/Shed for fodder in Gaushala.”	11,00,000/-	SDO(C), Kharkhoda.
229	U.O.No.CMS-1 GA/2020/1266 dt.12.02.2021	Sh. Mohit Sharma S/o Sh. Vishvajeet Sharma, #2B/7, Ward No. 11, NH-2, NIT Faridabad. “Financial assistance to Sh. Mohit Sharma for repair of house, being poor.”	2,00,000/-	SDO (C), Badkhal.
230	U.O.No.CMS-1 GA/2020/1266 dt.12.02.2021	Smt. Satish Kumari W/o Sh. Jitender Pal Singh, #15, Bhagat Singh Colony, Near Gurudwara, Faridabad. “Financial assistance to Smt. Satish Kumari for repair of house, being poor.”	2,00,000/-	SDO (C), Badkhal.
231	U.O.No.CMS-1 GA/2020/1266 dt.12.02.2021	Smt. Bhagwan Devi W/o Ramjeet, #1697, Nehru Colony, NIT Faridabad. “Financial assistance to Smt. Bhagwan Devi for repair of house, being poor.”	2,00,000/-	SDO (C), Badkhal.
232	U.O.No.CMS-1 GA/2020/1266 dt.12.02.2021	Sh. Harinder Kumar S/o Sh. Sat Ram, #T-3199, Vill. Tigaon, Faridabad. “Financial assistance to Sh. Harinder Kumar for repair of house, being poor.”	2,00,000/-	SDO (C), Faridabad.
233	U.O.No.CMS-1 GA/2020/1266 dt.12.02.2021	Sh. Mahender S/o Sh. Amar Singh, #67, Gali No. 1, Near Bata Station, Sanjay Nagar, NIT Faridabad. “Financial assistance to Sh. Mahender for repair of house, being poor.”	2,00,000/-	SDO (C), Faridabad.
234	U.O.No.CMS-1 GA/2020/1266 dt.12.02.2021	Smt. Meenakshi Baweja W/o Sh. Gurbaksh Baweja, #3-C/186, NIT Faridabad. “Financial assistance to Smt. Meenakshi Baweja for repair of house, being poor.”	2,00,000/-	SDO (C), Badkhal.
235	U.O.No.CMS-1 GA/2020/1266 dt.12.02.2021	Smt. Surekha Bhardwaj W/o Sh. Akhilesh Bhardwaj, DD-1087, D-Block Dabua Colony, Faridabad. “Financial assistance to Smt. Surekha Bhardwaj for repair of house, being poor.”	2,00,000/-	SDO (C), Badkhal.
236	U.O.No.CMS-1 GA/2020/1266 dt.12.02.2021	Smt. Anita Chhabra W/o Sh. Satpal Chhabra, #2-E/184, NH-2, Near Lakhani, NIT Faridabad. “Financial assistance to Smt. Anita Chhabra for repair of house, being poor.”	2,00,000/-	SDO (C), Badkhal.
237	U.O.No.CMS-1 GA/2020/1266 dt.12.02.2021	Sh. Suresh Kumar S/o Sh. Kanhaiya Lal, #2567, Jawahar Colony, Faridabad. “Financial assistance to Sh. Suresh Kumar for repair of house, being poor.”	2,00,000/-	SDO (C), Badkhal.
238	U.O.No.CMS-1 GA/2020/1291 dt.12.02.2021	Sh. Aakash Sharma S/o Sh. Sita Ram Sharma, #1-K/65, Block K, NIT Faridabad. “Financial assistance to Sh. Aakash Sharma for repair of house, being poor.”	2,00,000/-	SDO (C), Badkhal.
239	U.O.No.CMS-1 GA/2020/1291 dt.12.02.2021	Sh. Pankaj S/o Sh. Murari Lal, #1093, Nagla Road, Nayan Chowk, Jawahar Colony, Faridabad. “Financial assistance to Sh. Pankaj for repair of house, being poor.”	2,00,000/-	SDO (C), Badkhal.
240	U.O.No.CMS-1 GA/2020/1291 dt.12.02.2021	Sh. Rajinder Singh S/o Sh. Jit Singh, Vill. Fatehpur Billoch, Faridabad. “Financial assistance to Sh. Rajinder Singh for repair of house, being poor.”	2,00,000/-	SDO (C), Ballabgarh.
241	U.O.No.CMS-1 GA/2020/1291 dt.12.02.2021	Smt. Pinki Verma W/o Sh. Sudhir Verma #1882, Jawahar Colony, Faridabad. “Financial assistance to Smt. Pinki Verma for repair of house, being poor.”	1,00,000/-	SDO (C), Badkhal.
242	U.O.No.CMS-1 GA/2020/1291 dt.12.02.2021	Sh. Shiv Kumar S/o Sh. Ramashankar, #464/11, 60 Foot Road, Parvatiya Colony-2, Near B. N. Public School, Faridabad. “Financial assistance to Sh. Shiv Kumar for repair of house, being poor.”	1,00,000/-	SDO (C), Badkhal.
243	U.O.No.CMS-1 GA/2020/1291 dt.12.02.2021	Sh. Laxman Dass Juneja S/o Sh. Kishan Lal Juneja, #1-P-7B, Partly New Baselwa Colony, Padam Nagar, Indra Enclave, Faridabad. “Financial assistance to Sh. Laxman Dass Juneja for repair of house, being poor.”	1,00,000/-	SDO (C), Badkhal.
244	U.O.No.CMS-1 GA/2020/1330 dt.17.02.2021	Residents Welfare Association AC Nagar Faridabad (Regn. No.02057), C/128, Neelam Bata Road, Behind LIC of India, NIT Faridabad. “For tree plantation in parks, repair of drain and water tank.”	2,00,000/-	SDO (C), Faridabad
245	U.O.No.CMS-1 GA/2020/1330 dt.17.02.2021	Residents Welfare Association (Regn. No.02032), Krishna Nagar, Sector 20-B, Faridabad. “For tree plantation, repair of drain and street lights.”	2,00,000/-	SDO (C), Faridabad
246	U.O.No.CMS-1 GA/2020/1330 dt.17.02.2021	Sector-14 Residents Welfare Association (Regn. No.02345), Community Centre, Sector 14, Faridabad. “For tree plantation and soil filling around Sector-14.”	8,50,000/-	SDO (C), Faridabad
247	U.O.No.CMS-1 GA/2020/1330 dt.17.02.2021	Gow Raksha Sadan (Regn. No. 168), Naharpaar, Vill. Mawai, Old Faridabad. “For construction of Cow Shed & purchase of Fodder for cows.”	2,00,000/-	SDO (C), Faridabad

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
248	U.O.No.CMS-1 GA/2020/1330 dt.17.02.2021	Vaishnav Brahman (Baragi) Sangh (Regn. No.00527), #410, Housing Board Colony, Sector 10, Faridabad. “For purchase of furniture, books for library and water cooler.”	2,00,000/-	SDO (C), Faridabad
249	U.O.No.CMS-1 GA/2020/1330 dt.17.02.2021	Unchi Udaan (Regn. No.574), No.13, Daultabad, Near Sai Baba Mandir, Sector 16-A, Faridabad. “For providing free training of computer and purchase of sewing machines for poor women.”	2,00,000/-	SDO (C), Faridabad
250	U.O.No.CMS-1 GA/2020/1330 dt.17.02.2021	Prayaas Jan Seva Samiti (Regn. No.03364), #518, Sector 10, Faridabad. “For distribution of stationary, books and uniforms to poor students.”	1,00,000/-	SDO (C), Faridabad
251	U.O.No.CMS-1 GA/2020/1330 dt.17.02.2021	Uttranchal Mittar Mandal (Regn. No. 00172), #133, Rajiv Colony, Sector 18, Faridabad. “For repair of Building and white wash.”	2,00,000/-	SDO (C), Faridabad
252	U.O.No.CMS-1 GA/2020/1331 dt.17.02.2021	Sh. Ramesh S/o Sh. Manphool Singh, #106-A, Baselwa Colony, Near Purani Chungi, Old Faridabad. “Financial assistance to Sh. Ramesh for repair of house, being poor.”	1,00,000/-	SDO (C), Faridabad
253	U.O.No.CMS-1 GA/2020/1331 dt.17.02.2021	Sh. Sukh Lal S/o Sh. Hardyal Singh, #654, Sector 18, Housing Board Colony, Old Faridabad. “Financial assistance to Sh. Sukh Lal for repair of house, being poor.”	1,00,000/-	SDO (C), Faridabad
254	U.O.No.CMS-1 GA/2020/1331 dt.17.02.2021	Smt. Meena W/o Late Sh. Subhash Parashar, #10/15, Barh Mohalla, New Sabji Mandi, Old Faridabad. “Financial assistance to Smt. Meena for repair of house, being poor.”	1,00,000/-	SDO (C), Faridabad
255	U.O.No.CMS-1 GA/2020/1331 dt.17.02.2021	Smt. Satto W/o Late Sh. Nanak Chand, #130/10, Balmiki Basti, Barh Mohalla, Old Faridabad. “Financial assistance to Smt. Satto for repair of house, being poor.”	1,00,000/-	SDO (C), Faridabad
256	U.O.No.CMS-1 GA/2020/1331 dt.17.02.2021	Sh. Vinod Mittal S/o Sh. Satpal Mittal, #D-728, Chawla Colony, Near Gurudwara, Ballabh Garh, Faridabad. “Financial assistance to Sh. Vinod Mittal for repair of house, being poor.”	1,00,000/-	SDO (C), Ballabhgarh
257	U.O.No.CMS-1 GA/2020/1331 dt.17.02.2021	Lakshya Gramin Vikas Sanstha (Regn. No. 00117), 39/A, New Indra Complex, Old Faridabad. “For organizing campaign for hygiene awareness, providing skill training to poor girls.”	2,00,000/-	SDO (C), Faridabad
258	U.O.No.CMS-1 GA/2020/1331 dt.17.02.2021	Sh. Sanjay Kumar S/o Sh. Ram Chander, #FCA-103, Gali No. 5C, Bhudutt Colony, Ballabhgarh, Faridabad. “Financial assistance to Sh. Sanjay Kumar for repair of house, being poor.”	50,000/-	SDO (C), Ballabhgarh
259	U.O.No.CMS-1 GA/2020/1331 dt.17.02.2021	Sh. Puran Mal S/o Sh. Rati Ram, Near Post Office, Prajapati Mohalla, Sihi Gaon, Sector 7, Faridabad. “Financial assistance to Sh. Puran Mal for repair of house, being poor.”	2,00,000/-	SDO (C), Faridabad
260	U.O.No.CMS-1 GA/2020/1385 dt.18.02.2021	Jat Sr. Sec. School, Jind. “For construction of Hall in School, Computer Lab and D. Ed. Block building.”	21,00,000/-	SDO (C), Jind.
261	U.O.No.CMS-1 GA/2020/1389 dt.18.02.2021	Mera Aasman Welfare & Charitable Trust (Regn. No. 3993), #1012, Sector-7, Urban Estate, Ambala City. “For organising mass marriages of poor girls and providing free stationary to poor students.”	5,00,000/-	SDO (C), Ambala City.
262	U.O.No.CMS-1 GA/2020/1389 dt.18.02.2021	Lal Dwara Sat Sang Bhawan (Regd.), Kanch Ghar, Ambala City. “For organising mass marriages of poor girls and organising medical camp.”	5,00,000/-	SDO (C), Ambala City.
263	U.O.No.CMS-1 GA/2020/1389 dt.18.02.2021	Sat Siri Lal Ji Sewak Sabha (Regd), #1973/6, Tanduran Bazar, Ambala City. “For organising medical camp.”	2,50,000/-	SDO (C), Ambala City.
264	U.O.No.CMS-1 GA/2020/1389 dt.18.02.2021	Kalyan Kamal Charitable Trust (Regd.), Opposite Guga Mari, Circular Road, Ambala City. “For construction of Hall for general public use.”	3,00,000/-	SDO (C), Ambala City.
265	U.O.No.CMS-1 GA/2020/1389 dt.18.02.2021	Smt. Anguri Devi W/o Sh. Bhai Chand, 20 B, Gali No. 10, Laxmi Nagar, Ambala City. “Financial assistance to Smt. Anguri Devi for her cancer treatment, being poor.”	1,00,000/-	SDO (C), Ambala City.
266	U.O.No.CMS-1 GA/2020/1389 dt.18.02.2021	Sh. Manga Ram S/o Jeet Ram, Vill. Nanyola, Distt. Ambala. “Financial assistance to Sh. Manga Ram for treatment of his father, being poor.”	50,000/-	SDO (C), Ambala City.
267	U.O.No.CMS-1 GA/2020/1398 dt.18.02.2021	Sh. Shriniwas Sharma S/o Sh. Ram Krishan Sharma, #456/9, Laxman Colony, Thanesar, Kurukshetra. “Financial assistance to Sh. Shriniwas Sharma for repair of house, being poor.”	2,00,000/-	SDO (C), Thanesar.
268	U.O.No.CMS-1 GA/2020/1398 dt.18.02.2021	Sunil Sports & Youth Club Amin (Regn. No. 1005), Vill. Amin, Distt. Kurukshetra. “For purchase of Sports Equipments & Promotion of Spots Activities.”	2,00,000/-	SDO (C), Thanesar.
269	U.O.No.CMS-1 GA/2020/1398 dt.18.02.2021	Smt. Neelam W/o Sh. Ravinder, Vill. Bahadurpura, Distt. Kurukshetra. “Financial assistance to Smt. Neelam for repair of house, being poor.”	2,00,000/-	SDO (C), Thanesar.
270	U.O.No.CMS-1 GA/2020/1398 dt.18.02.2021	Sh. Mann Singh S/o Sh. Maidhan, #189, DD Colony, Kheri Markanda, Kurukshetra. “Financial assistance to Sh. Mann Singh to compensate the loss due to theft at his house.”	1,00,000/-	SDO (C), Thanesar.
271	U.O.No.CMS-1 GA/2020/1398 dt.18.02.2021	Satyug Darshan Trust (Regn. No. 3946), Kacha Gher, Near Arya High School, Kurukshetra. “For purchase of Medical Equipment i.e. Two Dental Chairs, Analyzer & X-ray Machine.”	11,00,000/-	SDO (C), Thanesar.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
272	U.O.No.CMS-1 GA/2020/1398 dt.18.02.2021	Sh. Raj Kumar S/o Sh. Joginder Singh, #2515/5, Anchla Chowk, Near Pipal, Thanesar, Kurukshetra. “Financial assistance to Sh. Raj Kumar for repair of house, being poor.”	1,00,000/-	SDO (C), Thanesar.
273	U.O.No.CMS-1 GA/2020/1407 dt.18.02.2021	Smt. Neeta Gandhi W/o Sh. Fateh Chand Gandhi, #190/9, Chakerwari Moholla, Tilak Gali, Thanesar, Kurukshetra. “Financial assistance to Smt. Neeta Gandhi for repair of house, being poor.”	2,00,000/-	SDO (C), Thanesar.
274	U.O.No.CMS-1 GA/2020/1407 dt.18.02.2021	Sector-5 Urban Estate Welfare Society (Regn. No. 704), Near Shiv Mandir, Sector 5, Kurukshetra. “For construction of Hall in the Society for general public use.”	5,00,000/-	SDO (C), Thanesar.
275	U.O.No.CMS-1 GA/2020/1407 dt.18.02.2021	Sh. Satish Kumar S/o Sh. Baldev Raj, #115/29, Krishan Gali, Chakerwari Moholla, Thanesar, Kurukshetra. “Financial assistance to Sh. Satish Kumar for repair of house, being poor.”	2,00,000/-	SDO (C), Thanesar.
276	U.O.No.CMS-1 GA/2020/1407 dt.18.02.2021	Sh. Manish Kumar S/o Sh. Jagdish Kumar, #509, Ward No. 19, New Colony, Thanesar, Kurukshetra. “Financial assistance to Sh. Manish Kumar for repair of house, being poor.”	1,00,000/-	SDO (C), Thanesar.
277	U.O.No.CMS-1 GA/2020/1407 dt.18.02.2021	Sh. Malik Prem, S/o Sh. Kamal Nain, #3156/5, Indersen Colony, Thanesar, Kurukshetra. “Financial assistance to Sh. Malik Prem for repair of house, being poor.”	2,00,000/-	SDO (C), Thanesar.
278	U.O.No.CMS-1 GA/2020/1438 dt.19.02.2021	Sant Kabir Shiksha Samiti Dhanak Samaj Haryana (Regn. No. 2492), Sant Kabir Chhatravas, Rajgarh Road, Hisar. “For repair and purchase of Furniture.”	1,00,000/-	SDO (C), Hisar.
279	U.O.No.CMS-1 GA/2020/1438 dt.19.02.2021	Madhusudan Park Vikas Samiti (Regn. No. 2090), Priti Nagar, Hisar. “For tree plantation and installation of benches in Park.”	1,00,000/-	SDO (C), Hisar.
280	U.O.No.CMS-1 GA/2020/1438 dt.19.02.2021	Abhinaya Rang Manch (Regn. No. 0640), 616, Sector 15-A, Hisar. “For organizing Cultural Activities.”	50,000/-	SDO (C), Hisar.
281	U.O.No.CMS-1 GA/2020/1438 dt.19.02.2021	Sewa Bharti Haryana Pardesh (Regd.), Near Swastik Gas Agency, Satyanagar, Hisar. “For repair of building and white wash.”	1,00,000/-	SDO (C), Hisar.
282	U.O.No.CMS-1 GA/2020/1438 dt.19.02.2021	Shakti Upasna Trust (Regd.), 282, Model Town, Hisar. “For installation of Solar Power Plant.”	1,00,000/-	SDO (C), Hisar.
283	U.O.No.CMS-1 GA/2020/1438 dt.19.02.2021	Saini Senior Secondary School, Moh. Sanian, Hisar. “For purchase of Computer for lab and Furniture for School.”	2,00,000/-	SDO (C), Hisar.
284	U.O.No.CMS-1 GA/2020/1438 dt.19.02.2021	Savera Nasha Mukti Kendra (Regn. No. 002), Plot No. 1, Balaji Farm House, Near St. Joseph International School, Vill. Chikanwas, Distt. Hisar. “For purchase of Furniture and Medicines.”	1,00,000/-	SDO (C), Hisar.
285	U.O.No.CMS-1 GA/2020/1438 dt.19.02.2021	Shri Shiv Mandir Sewa Trust (Regn. No. 12205), Shiv Park, Housing Board Colony, Sirsa Road, Hisar. “For construction of Shed for general public use.”	1,00,000/-	SDO (C), Hisar.
286	U.O.No.CMS-1 GA/2020/1439 dt.19.02.2021	Aggarwal Sewa Samiti U.E.-II (Regn. No. 55), #609, U.E.-II, Hisar. “For purchase of Water Cooler and Water Tank.”	1,00,000/-	SDO (C), Hisar.
287	U.O.No.CMS-1 GA/2020/1439 dt.19.02.2021	Welfare Centre for Persons With Speech & Hearing Impairment (Regd.), Near New Grain Market, Hisar. “For purchase of Sports Equipments.”	1,00,000/-	SDO (C), Hisar.
288	U.O.No.CMS-1 GA/2020/1439 dt.19.02.2021	Priti Nagar Park Vikas Samiti (Regd.), #510, Preeti Nagar, Hisar. “For purchase of Benches for installation in Park.”	1,00,000/-	SDO (C), Hisar.
289	U.O.No.CMS-1 GA/2020/1439 dt.19.02.2021	Sant Shiromani-Guru Kabir Dass Dharamshala Sewa Samiti (Regn. No. 03115), Bhagat Singh Nagar, Gali No. 4, Hisar. “For Repair of Dharamshala.”	1,00,000/-	SDO (C), Hisar.
290	U.O.No.CMS-1 GA/2020/1439 dt.19.02.2021	Shri Kajlan Dham Sewa Samiti Trust (Regd.), Shri Kajlan Dham, Vill. Kajlan, Hisar. “For installation of Solar Power Plant.”	1,00,000/-	SDO (C), Hisar.
291	U.O.No.CMS-1 GA/2020/1439 dt.19.02.2021	Mission Save Children Charitable Trust (Reg. No. 9502), #1163, Sector 14, Hisar. “For purchase of Furniture and Medicines and free distribution of Uniforms, Shoes & Stationary to poor children.”	1,00,000/-	SDO (C), Hisar.
292	U.O.No.CMS-1 GA/2020/1439 dt.19.02.2021	Manav Kalyan Welfare Society (Regn. No. 01605), #17-18, Street No. 30, Patel Nagar, Hisar. “For purchase of Medicines and free distribution of Uniforms and Stationary to poor children.”	1,00,000/-	SDO (C), Hisar.
293	U.O.No.CMS-1 GA/2020/1439 dt.19.02.2021	Kumhar Dharmarth Trust (Regn. No. 01896), Moh. Kumharan, Hanuman Mandir, Behind Purani Sabji Mandi, Hisar. “For purchase of Furniture for Dharamshala.”	1,00,000/-	SDO (C), Hisar.
294	U.O.No.CMS-1 GA/2020/1454 dt.19.02.2021	Baba Banda Bahadar Jan Sewa Samiti (Regd.), Tikana Baba Banda Bahadar Gurudwara, Sant Nagar, Hisar. “For purchase of Medicines for Baba Banda Bahadar Dispensary for free distribution among poor patients.”	1,00,000/-	SDO (C), Hisar.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
295	U.O.No.CMS-1 GA/2020/1454 dt.19.02.2021	Akhil Bhartiya Sewa Sang Haryana (Regn. No. 118), 1, Bhagat Singh Chowk, Near UCO Bank, Barwala, Distt. Hisar. "For purchase of Uniforms, Shoes, School bags and Stationary for free distribution to poor students."	1,00,000/-	SDO (C), Barwala.
296	U.O.No.CMS-1 GA/2020/1454 dt.19.02.2021	The Grain Merchant Association (Regd.), New Grain Market, Hisar. "For purchase of Sewing Machines for free training to poor girls."	1,00,000/-	SDO (C), Hisar.
297	U.O.No.CMS-1 GA/2020/1454 dt.19.02.2021	Government Primary School, Mela Kothi, Distt. Hisar. "For purchase of Water Cooler, CCTV Cameras, Computer, Printer & Scanner."	50,000/-	SDO (C), Hisar.
298	U.O.No.CMS-1 GA/2020/1454 dt.19.02.2021	Shri Shanidev Sewa Samiti (Regn. No. 031), Badhwali Dhani, Hisar. "For organizing Mass Marriages of Poor Girls."	1,00,000/-	SDO (C), Hisar.
299	U.O.No.CMS-1 GA/2020/1454 dt.19.02.2021	Adhyatmik Geeta Gyan Parcharini Sabha (Regd.), Moh. Rampura, Hisar. "For repair of Bhawan Building."	50,000/-	SDO (C), Hisar.
300	U.O.No.CMS-1 GA/2020/1454 dt.19.02.2021	The Shri Salasar Bala Ji Cooperative Multi Purpose Society Ltd. (Regn. No. 2414), Vijay Nagar, Hisar. "For purchase of Furniture, Computer and Printer."	1,00,000/-	SDO (C), Hisar.
301	U.O.No.CMS-1 GA/2020/1454 dt.19.02.2021	Jann Manas Sewa Samiti Dhani Barwali (Regn. No. 9), Sabji Mandi Chowk, Badhwali Dhani, Hisar. "For doing funeral of unclaimed dead bodies."	1,00,000/-	SDO (C), Hisar.
302	U.O.No.CMS-1 GA/2020/1471 dt.19.02.2021	Shri Hanuman & Budhla Sant Sabha (Regd.), Near Bus Stand, Rishi Nagar, Hisar. "For construction of Hall for general public use."	1,00,000/-	SDO (C), Hisar.
303	U.O.No.CMS-1 GA/2020/1471 dt.19.02.2021	Dayanand Brahm Mahavidhalya, Hisar. "For purchase of Furniture."	1,00,000/-	SDO (C), Hisar.
304	U.O.No.CMS-1 GA/2020/1471 dt.19.02.2021	Shri Shiv Mandir Trust (Regn. No. 01286), Shiv Mandir, MC Colony, Hisar. "For construction of Room and repair of Dharmashala."	1,00,000/-	SDO (C), Hisar.
305	U.O.No.CMS-1 GA/2020/1471 dt.19.02.2021	Jaidev Nagar Sudhar Samiti (Regd.), Jaidev Nagar, Hisar. "For Repair of Building."	1,00,000/-	SDO (C), Hisar.
306	U.O.No.CMS-1 GA/2020/1471 dt.19.02.2021	Swadeshi Jagran Manch (Regd.), Eye Care Institute, Rishi Nagar, Hisar. "For organizing Cultural Activities."	50,000/-	SDO (C), Hisar.
307	U.O.No.CMS-1 GA/2020/1471 dt.19.02.2021	The Rajput Sabha Hisar (Regn. No. 01155), Maharana Pratap Bhawan, Sirsa Road, Hisar. "For construction of Room for general public use."	1,00,000/-	SDO (C), Hisar.
308	U.O.No.CMS-1 GA/2020/1471 dt.19.02.2021	Shri Ram Dharmarth Sabha (Regn. No. 604), Lajpat Nagar, Hisar. "For repair of Dharamshala and white wash."	1,00,000/-	SDO (C), Hisar.
309	U.O.No.CMS-1 GA/2020/1471 dt.19.02.2021	Bhatia Welfare & Charitable Trust (Regn. No. 01243), Bhatia Sadan (Dharamshala), Jahajpul, Hisar. "For construction of Toilets in Dharamshala."	1,00,000/-	SDO (C), Hisar.
310	U.O.No.CMS-1 GA/2020/1496 dt.22.02.2021	Maa Gauri Samaj Seva Samiti Panipat (Regn. No.01606), Hanuman Colony, Ward No. 7, Panipat. "For Purchase of Sewing Machines, Computers for free training to poor Women & Girls, Ambulance for free service to poor patients and free distribution of shoes to poor students."	9,00,000/-	SDO (C), Panipat.
311	U.O.No.CMS-1 GA/2020/1500 dt.22.02.2021	Animal Sympathy Organisation (Regn. No. 10705), Ward No. 21, Hallu Mohalla, Valmiki Basti, Bhiwani. "For construction of Shed and purchase of Medicines for free treatment of stray animals."	8,00,000/-	SDO (C), Bhiwani.
312	U.O.No.CMS-1 GA/2020/1500 dt.22.02.2021	Saraswati Vidya Vihar Dinod (Regn. No. 577), Behind Radha Swami Ashram, Dinod, Distt. Bhiwani. "For construction of Room in the School and tree plantation in the Park & Lawn."	7,00,000/-	SDO (C), Bhiwani.
313	U.O.No.CMS-1 GA/2020/1500 dt.22.02.2021	Sh. Umesh Kumar S/o Sh. Mahesh Kumar, Ward No. 5, VPO Bawani Khera, Distt. Bhiwani. "Financial assistance to Sh. Umesh Kumar for repair of house, being poor."	2,00,000/-	SDO (C), Bhiwani.
314	U.O.No.CMS-1 GA/2020/1500 dt.22.02.2021	Sh. Sandeep Kumar S/o Sh. Brahampal Singh, Ward No. 11, VPO Bawani Khera, Distt. Bhiwani. "Financial assistance to Sh. Sandeep Kumar for repair of house, being poor."	2,00,000/-	SDO (C), Bhiwani.
315	U.O.No.CMS-1 GA/2020/1500 dt.22.02.2021	Sh. Krishan Kumar W/o Sh. Ganga Ram, VPO Bapora, Distt. Bhiwani. "Financial assistance to Sh. Krishan Kumar for repair of house, being poor."	2,00,000/-	SDO (C), Bhiwani.
316	U.O.No.CMS-1 GA/2020/1500 dt.22.02.2021	Smt. Santosh Sharma W/o Sh. Umesh Sharma, Ward No. 5, VPO Bawani Khera, Distt. Bhiwani. "Financial assistance to Smt. Santosh Sharma for repair of house, being poor."	2,00,000/-	SDO (C), Bhiwani.
317	U.O.No.CMS-1 GA/2020/1500 dt.22.02.2021	Smt. Nidhi W/o Sh. Amit Sharma (D/o Sh. Narender), Pana Bholrke, Bapora (24), Bhiwani. "Financial assistance to Smt. Nidhi for repair of house, being poor."	2,00,000/-	SDO (C), Bhiwani.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
318	U.O.No.CMS-1 GA/2020/1545 dt.23.02.2021	Smt. Poonam W/o Sh. Tarsem, VPO Gondar, Distt. Karnal. "Financial assistance to Smt. Poonam for repair of house, being poor."	50,000/-	SDO (C), Karnal.
319	U.O.No.CMS-1 GA/2020/1545 dt.23.02.2021	Smt. Murti Devi W/o Sh. Manga Ram, VPO Gondar, Distt. Karnal. "Financial assistance to Smt. Murti Devi for repair of house, being poor."	50,000/-	SDO (C), Karnal.
320	U.O.No.CMS-1 GA/2020/1545 dt.23.02.2021	Smt. Darshani Devi W/o Sh. Rishi Pal, VPO Samana Bahu, Distt. Karnal. "Financial assistance to Smt. Darshani Devi for repair of house, being poor."	50,000/-	SDO (C), Karnal.
321	U.O.No.CMS-1 GA/2020/1545 dt.23.02.2021	Smt. Kamla Devi W/o Sh. Raghbir, Vill. Haibatpur, PO Nigdhu, Distt. Karnal. "Financial assistance to Smt. Kamla Devi for repair of house, being poor."	2,00,000/-	SDO (C), Karnal.
322	U.O.No.CMS-1 GA/2020/1545 dt.23.02.2021	Sh. Prithvi Chand S/o Sh. Indraj, Vill. Karsa Dod, Distt. Karnal. "Financial assistance to Sh. Prithvi Chand for repair of house, being poor."	1,00,000/-	SDO (C), Karnal.
323	U.O.No.CMS-1 GA/2020/1545 dt.23.02.2021	Smt. Kavita Rani W/o Sh. Rajesh Kumar, VPO Gondar, Distt. Karnal. "Financial assistance to Smt. Kavita Rani for repair of house, being poor."	80,000/-	SDO (C), Karnal.
324	U.O.No.CMS-1 GA/2020/1545 dt.23.02.2021	Smt. Seeto Devi W/o Sh. Babu Ram, VPO Gondar, Distt. Karnal. "Financial assistance to Smt. Seeto Devi for repair of house, being poor."	50,000/-	SDO (C), Karnal.
325	U.O.No.CMS-1 GA/2020/1545 dt.23.02.2021	Smt. Rubi W/o Sh. Rakesh, VPO Gondar, Distt. Karnal. "Financial assistance to Smt. Rubi for repair of house, being poor."	50,000/-	SDO (C), Karnal.
326	U.O.No.CMS-1 GA/2020/1545 dt.23.02.2021	Smt. Bhago Devi W/o Late Sh. Bal Singh, VPO Gondar, Distt. Karnal. "Financial assistance to Smt. Bhago Devi for repair of house, being poor."	2,00,000/-	SDO (C), Karnal.
327	U.O.No.CMS-1 GA/2020/1545 dt.23.02.2021	Smt. Pooja W/o Sh. Shamsher Singh, VPO Gondar, Distt. Karnal. "Financial assistance to Smt. Pooja for repair of house, being poor."	50,000/-	SDO (C), Karnal.
328	U.O.No.CMS-1 GA/2020/1545 dt.23.02.2021	Smt. Suman W/o Sh. Mahinder, VPO Gondar, Distt. Karnal. "Financial assistance to Smt. Suman for repair of house, being poor."	50,000/-	SDO (C), Karnal.
329	U.O.No.CMS-1 GA/2020/1559 dt.23.02.2021	Sh. Ram Kishan S/o Sh. Mahla Ram, VPO Gondar, Distt. Karnal. "Financial assistance to Sh. Ram Kishan for repair of house, being poor."	50,000/-	SDO (C), Karnal.
330	U.O.No.CMS-1 GA/2020/1559 dt.23.02.2021	Sh. Azad S/o Sh. Chitru, VPO Gondar, Distt. Karnal. "Financial assistance to Sh. Azad for repair of house, being poor."	50,000/-	SDO (C), Karnal.
331	U.O.No.CMS-1 GA/2020/1559 dt.23.02.2021	Smt. Maya W/o Sh. Kushal Pal, VPO Gondar, Distt. Karnal. "Financial assistance to Smt. Maya for repair of house, being poor."	50,000/-	SDO (C), Karnal.
332	U.O.No.CMS-1 GA/2020/1559 dt.23.02.2021	Sh. Nafa Singh S/o Sh. Thokar Ram, VPO Gondar, Distt. Karnal. "Financial assistance to Sh. Nafa for repair of house, being poor."	1,00,000/-	SDO (C), Karnal.
333	U.O.No.CMS-1 GA/2020/1559 dt.23.02.2021	Smt. Jagiro Devi W/o Sh. Tiju Ram, VPO Gondar, Distt. Karnal. "Financial assistance to Smt. Jagiro Devi for repair of house, being poor."	50,000/-	SDO (C), Karnal.
334	U.O.No.CMS-1 GA/2020/1559 dt.23.02.2021	Smt. Inder Wati W/o Sh. Babu Ram, VPO Dayalpura, Distt. Karnal. "Financial assistance to Smt. Inder Wati for repair of house, being poor."	50,000/-	SDO (C), Karnal.
335	U.O.No.CMS-1 GA/2020/1559 dt.23.02.2021	Smt. Poonam Devi W/o Sh. Beer Singh, VPO Dayalpura, Distt. Karnal. "Financial assistance to Smt. Poonam Devi for repair of house, being poor."	50,000/-	SDO (C), Karnal.
336	U.O.No.CMS-1 GA/2020/1559 dt.23.02.2021	Smt. Dimple Devi W/o Sh. Vinod Kumar, Vill. Raipur Roran, Distt. Karnal. "Financial assistance to Smt. Dimple Devi for repair of house, being poor."	50,000/-	SDO (C), Karnal.
337	U.O.No.CMS-1 GA/2020/1559 dt.23.02.2021	Smt. Chander Pati W/o Sh. Puran Chand, Vill. Raipur Roran, Distt. Karnal. "Financial assistance to Smt. Chander Pati for repair of house, being poor."	1,00,000/-	SDO (C), Karnal.
338	U.O.No.CMS-1 GA/2020/1559 dt.23.02.2021	Smt. Sunita Rani W/o Sh. Mahinder Singh, Vill. Gondar, Distt. Karnal. "Financial assistance to Smt. Sunita Rani for repair of house, being poor."	2,00,000/-	SDO (C), Karnal.
339	U.O.No.CMS-1 GA/2020/1559 dt.23.02.2021	Smt. Beena W/o Rajbir, VPO Padhana, Distt. Karnal. "Financial assistance to Smt. Beena for repair of house, being poor."	1,20,000/-	SDO (C), Karnal.
340	U.O.No.CMS-1 GA/2020/1573 dt.23.02.2021	Smt. Phoolvati W/o Sh. Navratan, Vill. Unispur, Distt. Karnal. "Financial assistance to Smt. Phoolvati for repair of house, being poor."	50,000/-	SDO (C), Karnal.
341	U.O.No.CMS-1 GA/2020/1573 dt.23.02.2021	Smt. Kavita Devi W/o Sh. Sushil Kumar, Vill. Dadupur, Distt. Karnal. "Financial assistance to Smt. Kavita Devi for repair of house, being poor."	1,50,000/-	SDO (C), Karnal.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
342	U.O.No.CMS-1 GA/2020/1573 dt.23.02.2021	Smt. Gurbachan Kaur W/o Sh. Gurcharan Singh, Vill. Gobindgarh, Distt. Karnal. "Financial assistance to Smt. Gurbachan Kaur for repair of house, being poor."	50,000/-	SDO (C), Karnal.
343	U.O.No.CMS-1 GA/2020/1573 dt.23.02.2021	Sh. Kadam Singh S/o Sh. Surta Ram, VPO Karsa Dod, Distt. Karnal. "Financial assistance to Sh. Kadam Singh for repair of house, being poor."	50,000/-	SDO (C), Karnal.
344	U.O.No.CMS-1 GA/2020/1573 dt.23.02.2021	Smt. Reshma W/o Sh. Puran Chand, VPO Samana Bahu, Distt. Karnal. "Financial assistance to Smt. Reshma for repair of house, being poor."	50,000/-	SDO (C), Karnal.
345	U.O.No.CMS-1 GA/2020/1573 dt.23.02.2021	Smt. Bohati Devi W/o Sh. Sunahra Ram, VPO Sagga, Distt. Karnal. "Financial assistance to Smt. Bohati Devi for repair of house, being poor."	50,000/-	SDO (C), Karnal.
346	U.O.No.CMS-1 GA/2020/1573 dt.23.02.2021	Smt. Saroj W/o Sh. Vedpal, VPO Sagga, Distt. Karnal. "Financial assistance to Smt. Saroj for repair of house, being poor."	1,00,000/-	SDO (C), Karnal.
347	U.O.No.CMS-1 GA/2020/1573 dt.23.02.2021	Smt. Kamlesh W/o Sh. Sultan, Dakot Dera, VPO Sita Madh, Distt. Karnal. "Financial assistance to Smt. Kamlesh for repair of house, being poor."	50,000/-	SDO (C), Karnal.
348	U.O.No.CMS-1 GA/2020/1573 dt.23.02.2021	Sh. Heera Lal S/o Sh. Chatu Lal, VPO Sitamai Dera, Sitamadh, Distt. Karnal. "Financial assistance to Sh. Heera Lal for repair of house, being poor."	50,000/-	SDO (C), Karnal.
349	U.O.No.CMS-1 GA/2020/1573 dt.23.02.2021	Smt. Veena Rani W/o Sh. Mukesh Kumar, VPO Sitamai, Distt. Karnal. "Financial assistance to Smt. Veena Rani for repair of house, being poor."	50,000/-	SDO (C), Karnal.
350	U.O.No.CMS-1 GA/2020/1573 dt.23.02.2021	Sh. Sant Ram S/o Sh. Shiv Lal, Vill Dabarthala, Distt. Karnal. "Financial assistance to Sh. Sant Ram for repair of house, being poor."	50,000/-	SDO (C), Karnal.
351	U.O.No.CMS-1 GA/2020/1587 dt.23.02.2021	Sh. Rinku Ram S/o Sh. Rati Ram, Vill. Dabarthala, Distt. Karnal. "Financial assistance to Sh. Rinku Ram for repair of house, being poor."	50,000/-	SDO (C), Karnal.
352	U.O.No.CMS-1 GA/2020/1587 dt.23.02.2021	Sh. Ramesh Kumar S/o Sh. Rati Ram, Vill. Manchuri, Distt. Karnal. "Financial assistance to Sh. Ramesh Kumar for repair of house, being poor."	50,000/-	SDO (C), Karnal.
353	U.O.No.CMS-1 GA/2020/1587 dt.23.02.2021	Smt. Kavita W/o Sonu Kumar, Vill. Bastali, Distt. Karnal. "Financial assistance to Smt. Kavita for repair of house, being poor."	50,000/-	SDO (C), Karnal.
354	U.O.No.CMS-1 GA/2020/1587 dt.23.02.2021	Smt. Saroj Devi W/o Sh. Ishwar, Vill. Bastali, Distt. Karnal. "Financial assistance to Smt. Saroj Devi for repair of house, being poor."	50,000/-	SDO (C), Karnal.
355	U.O.No.CMS-1 GA/2020/1587 dt.23.02.2021	Smt. Sarabati W/o SH. Ramamurti, Vill. Nadana, Distt. Karnal. "Financial assistance to Smt. Sarabati for repair of house, being poor."	80,000/-	SDO (C), Karnal.
356	U.O.No.CMS-1 GA/2020/1587 dt.23.02.2021	Smt. Jagvinder Kaur W/o Sh. Gulvinder Singh, Vill. Singhra, Distt. Karnal. "Financial assistance to Smt. Jagvinder Kaur for repair of house, being poor."	1,00,000/-	SDO (C), Karnal.
357	U.O.No.CMS-1 GA/2020/1587 dt.23.02.2021	Smt. Bala Devi W/o Sh. Jagna Ram, #76/3, Harijan Mohalla, Taraori, Distt. Karnal. "Financial assistance to Smt. Bala Devi for repair of house, being poor."	20,000/-	SDO (C), Karnal.
358	U.O.No.CMS-1 GA/2020/1587 dt.23.02.2021	Smt. Meenu W/o Sh. Pawan Kumar, Vill. Shekhanpur, Distt. Karnal. "Financial assistance to Smt. Meenu for repair of house, being poor."	50,000/-	SDO (C), Karnal.
359	U.O.No.CMS-1 GA/2020/1587 dt.23.02.2021	Smt. Guddi Devi W/o Sh. Mahender, Vill. Mohri Jagir, Distt. Karnal. "Financial assistance to Smt. Guddi Devi for repair of house, being poor."	1,00,000/-	SDO (C), Karnal.
360	U.O.No.CMS-1 GA/2020/1587 dt.23.02.2021	Sh. Amar Singh S/o Sh. Gaggu Ram, Vill. Dabarthala, Distt. Karnal. "Financial assistance to Sh. Amar Singh for repair of house, being poor."	50,000/-	SDO (C), Karnal.
361	U.O.No.CMS-1 GA/2020/1588 dt.23.02.2021	Shri Raghunath Mandir Sabha (Regd.), Karnal. "For construction of Community Hall for social activities."	11,00,000/-	SDO (C), Karnal.
362	U.O.No.CMS-1 GA/2020/1642 dt.24.02.2021	Kalyan Senior Secondary School (School Code 20315), Ujina, Distt. Nuh. "For purchase of Water Cooler, Construction of Hall with Varanda."	4,00,000/-	SDO (C), Nuh.
363	U.O.No.CMS-1 GA/2020/1642 dt.24.02.2021	Lipin Public School (School Code 4651), Khorī Kalan, Tehsil Tauru, Distt. Nuh. "For construction of School Building."	5,00,000/-	SDO (C), Tauru.
364	U.O.No.CMS-1 GA/2020/1642 dt.24.02.2021	Government Model Sanskriti Senior Secondary Tauru (School Code 0866), Tauru, Distt. Nuh. "For purchase of Equipment and material for Maths Lab."	2,00,000/-	SDO (C), Tauru.
365	U.O.No.CMS-1 GA/2020/1642 dt.24.02.2021	Swami Vivekanand Public School (Affiliation code 531320), Gandhi Nagar, Ward No. 4, Opp. New Anaj Mandi, Tauru, Distt. Nuh. "For purchase of Computers for Computer Lab and equipments for Science Lab."	1,00,000/-	SDO (C), Tauru.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
366	U.O.No.CMS-1 GA/2020/1642 dt.24.02.2021	Green Flower Senior Secondary School, Khera Khalilpur, Distt. Nuh. “For purchase of Books for Library.”	1,00,000/-	SDO (C), Nuh.
367	U.O.No.CMS-1 GA/2020/1654 dt.25.02.2021	Rao Bhube Singh Memorial Education Society (Regd.), Bhondsi, Distt. Gurugram. “For construction of R.B.S.M. Public School Building.”	5,00,000/-	SDO (C), Sohna.
368	U.O.No.CMS-1 GA/2020/1654 dt.25.02.2021	Lions Club Sohna Town (Regd.), Sohna, Distt. Gurugram. “For organizing Mass Marriages of Poor Girls.”	5,00,000/-	SDO (C), Sohna.
369	U.O.No.CMS-1 GA/2020/1654 dt.25.02.2021	Government Girls Senior Secondary School (School Code 0852), Sohna, Distt. Gurugram. “For purchase of Taat Patti and Dari for students.”	1,00,000/-	SDO (C), Sohna.
370	U.O.No.CMS-1 GA/2020/1654 dt.25.02.2021	K.D.M. Public Sr. Sec. School (School Code 40937), Baluda Road, Sohna, Distt. Gurugram. “For purchase of Books for School Library.”	1,00,000/-	SDO (C), Sohna.
371	U.O.No.CMS-1 GA/2020/1654 dt.25.02.2021	M2M Football Club (Regd.), #185, Vill. Ghamroj, Tehsil Sohna, Distt. Gurugarm. “For purchase of Football Kit and accessories for youth.”	1,00,000/-	SDO (C), Sohna.
372	U.O.No.CMS-1 GA/2020/1701 dt.01.03.2021	Residents Welfare Association New Palam Vihar, Ph-II (Regn. No. 03454), F-297, Phase-II, New Palam Vihar, Gurugram. “For Tree Plantation, installation of CCTV Cameras, organizing Free Medical Camps for poor and free distribution of Uniforms to poor students.”	8,00,000/-	SDO (C), Gurugram.
373	U.O.No.CMS-1 GA/2020/1701 dt.01.03.2021	Prakashpuri Welfare Association (Regn. No. 00207), Q-75, Phase-II, Prakashpuri Zone, New Palam Vihar, Gurugram. “For Tree Plantation, installation of CCTV Cameras at entry & exit points and organizing Free Medical Camps for poor & needy.”	6,00,000/-	SDO (C), Gurugram.
374	U.O.No.CMS-1 GA/2020/1701 dt.01.03.2021	E-Block Phase 2 New Palam Vihar Residents Welfare Association (Regd.), E-310, Phase 2, New Palam Vihar, Sector 112, Gurugram. “For Tree Plantation to protect environment and organizing Free Medical Camps for poor.”	2,00,000/-	SDO (C), Gurugram.
375	U.O.No.CMS-1 GA/2020/1701 dt.01.03.2021	Sai Kunj Resident Welfare Association (Regn. No. 00136), B-151, Sai Kunj, New Palam Vihar-III, Sector 110A, Gurugram. “For Tree Plantation, installation of CCTV Cameras, organizing Free Medical Camps for poor and free distribution of Uniforms to poor students.”	2,00,000/-	SDO (C), Gurugram.
376	U.O.No.CMS-1 GA/2020/1701 dt.01.03.2021	Palam Vihar Residents Association (Regn. No. 00065), A-07, FF, Vyapar Kendra, Palam Vihar, Gurugram. “For Tree Plantation, installation of CCTV Cameras at entry & exit points, organizing Free Medical Camps for poor & needy and purchase of Books & Furniture for Library.”	6,00,000/-	SDO (C), Gurugram.
377	U.O.No.CMS-1 GA/2020/1701 dt.01.03.2021	Palam Vihar Sector 3 Resident Welfare Association (Regn. No. 02802), Community Centre, C-2 Block, Palam Vihar, Sector 3, Gurugram. “For Tree Plantation, installation of CCTV Cameras at entry & exit points and organizing Free Medical Camps for poor.”	3,00,000/-	SDO (C), Gurugram.
378	U.O.No.CMS-1 GA/2020/1701 dt.01.03.2021	Sector-23A North Zone Residents Welfare Association Huda Gurugram (Regn. No. 00335), #1301, HUDA, Sector 23-A, Gurugram. “For Tree Plantation, installation of CCTV Cameras and organizing Free Medical Camps for poor & needy.”	3,00,000/-	SDO (C), Gurugram.
379	U.O.No.CMS-1 GA/2020/1701 dt.01.03.2021	Sh. Rajesh S/o Sh. Rotash Singh, #227, Behind Jawala Mill, Sector 22, Gurugram. “Financial assistance to Sh. Rajesh for repair of house, being poor.”	1,00,000/-	SDO (C), Gurugram.
380	U.O.No.CMS-1 GA/2020/1655 dt.25.02.2021	Moon Fort Public School (School Code 28614), Buria, Distt. Yamunanagar. “For construction of School Building.”	5,00,000/-	SDO (C), Jagadhari.
381	U.O.No.CMS-1 GA/2020/1659 dt.25.02.2021	Uttarakhand Yuva Manch (Regn. No. 2640), #5058, Sector 38-West, Chandigarh. “For organizing Blood donation camps.”	50,000/-	SDO (C), Panchkula.
382	U.O.No.CMS-1 GA/2020/1663 dt.25.02.2021	Director, PGIMER, Chandigarh (Private Grant Account). “Financial assistance for treatment/ provision of Injection Anakinra for Ms. Saisha Taneja D/o Sh. Saurabh Taneja (CR No. 2019-0227-3107, PRC No. 6902) Deptt. of Pediatrics, PGIMER.”	5,00,000/-	SDO (C), Panchkula.
383	U.O.No.CMS-1 GA/2020/1669 dt.25.02.2021	Sh. Amit Khanna S/o Sh. Satpal Khanna, Geeta Colony, Jind. “Financial assistance to Sh. Amit Khanna for treatment of his son, Ansh Khanna for heart disease, being poor.”	2,00,000/-	SDO (C), Jind.
384	U.O.No.CMS-1 GA/2020/1675 dt.25.02.2021	Vice Chancellor, Ch. Devi Lal University Sirsa. “For construction and renovation of Chowk in front of Main Gate of University and beautification of Park.”	31,00,000/-	SDO (C), Sirsa.
385	U.O.No.CMS-1 GA/2020/1712 dt.01.03.2021	Gram Panchayat, Barsana, Distt. Kaithal. “For construction of Paver Block Street from Main Road to house of Sh. Balkar Singh.”	4,80,000/-	SDO (C), Kaithal.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
386	U.O.No.CMS-1 GA/2020/1712 dt.01.03.2021	Gram Panchayat, Sanch, Distt. Kaithal. “For construction of Paver Block Street from Gugga Madi to house of Sh. Pawan.”	4,75,000/-	SDO (C), Kaithal.
387	U.O.No.CMS-1 GA/2020/1712 dt.01.03.2021	Gram Panchayat, Bakal, Distt. Kaithal. “Rs.4.80 lakh for construction of Kashyap Chaupal, Rs. 4.90 lakh for construction of Boundary Wall of Harijan Chaupal.”	9,70,000/-	SDO (C), Kaithal.
388	U.O.No.CMS-1 GA/2020/1712 dt.01.03.2021	Gram Panchayat, Sikanderkheri, Distt. Kaithal. “For completion of Balmiki Chaupal.”	4,80,000/-	SDO (C), Kaithal.
389	U.O.No.CMS-1 GA/2020/1712 dt.01.03.2021	Gram Panchayat, Chuhar Majra, Distt. Kaithal. “For construction of Paver Block Street from Gugga Madi to house of Sh. Nafe Singh.”	4,70,000/-	SDO (C), Kaithal.
390	U.O.No.CMS-1 GA/2020/1712 dt.01.03.2021	Smt. Sushila Devi W/o Sh. Sanjiv Kumar, Habri Gate, VPO Pundri, Distt. Kaithal. “Financial assistance to Smt. Sushila Devi for her treatment for Gall Bladder Stone, being poor.”	45,000/-	SDO (C), Kaithal.
391	U.O.No.CMS-1 GA/2020/1712 dt.01.03.2021	Smt. Krishna Devi W/o Sh. Jeet Singh, Pai Gate, VPO Pundri, Distt. Kaithal. “Financial assistance to Smt. Krishna Devi for repair of house, being poor.”	60,000/-	SDO (C), Kaithal.
392	U.O.No.CMS-1 GA/2020/1712 dt.01.03.2021	Sh. Raj Kumar S/o Sh. Ramji Lal, VPO Chuhar Majra, Distt. Kaithal. “Financial assistance to Sh. Raj Kumar for his cancer treatment, being poor.”	60,000/-	SDO (C), Kaithal.
393	U.O.No.CMS-1 GA/2020/1712 dt.01.03.2021	Sh. Isham Singh S/o Sh. Munshi Ram, Near BPR School, VPO Dhand, Distt. Kaithal. “Financial assistance to Sh. Isham Singh for his cancer treatment, being poor.”	60,000/-	SDO (C), Kaithal.
394	U.O.No.CMS-1 GA/2020/1786 dt.01.03.2021	Gram Panchayat Juan No. 1, Tehsil & Distt. Sonapat. “For completion of Street up to Atulya Library near Shani Mandir.”	1,00,000/-	SDO (C), Sonapat.
395	U.O.No.CMS-1 GA/2020/1792 dt.02.03.2021	Smt. Ramwati W/o Sh. Harish Chand, Vill. Dudhola, Distt. Palwal. “Financial assistance to Smt. Ramwati for repair of house, being poor.”	50,000/-	SDO (C), Palwal.
396	U.O.No.CMS-1 GA/2020/1792 dt.02.03.2021	Smt. Meena W/o Sh. Hukam, Vill. Dudhola, Distt. Palwal. “Financial assistance to Smt. Meena for repair of house, being poor.”	50,000/-	SDO (C), Palwal.
397	U.O.No.CMS-1 GA/2020/1792 dt.02.03.2021	Smt. Jagbiri W/o Sh. Surender Singh Dagar, Vill. Dhatir, Distt. Palwal. “Financial assistance to Smt. Jagbiri for repair of house, being poor.”	50,000/-	SDO (C), Palwal.
398	U.O.No.CMS-1 GA/2020/1792 dt.02.03.2021	Sh. Ashok Kumar S/o Sh. Raghubir, Vill. Prithla, Distt. Palwal. “Financial assistance to Sh. Ashok Kumar for repair of house, being poor.”	50,000/-	SDO (C), Palwal.
399	U.O.No.CMS-1 GA/2020/1792 dt.02.03.2021	Sh. Laxman Singh Tanwar S/o Sh. Rajendra Singh, Vill. Prithla, Distt. Palwal. “Financial assistance to Sh. Laxman Singh Tanwar for repair of house, being poor.”	2,00,000/-	SDO (C), Palwal.
400	U.O.No.CMS-1 GA/2020/1792 dt.02.03.2021	Sh. Krishan Kumar S/o Sh. Ghanshyam, Vill. Baghola, Distt. Palwal. “Financial assistance to Sh. Krishan Kumar for repair of house, being poor.”	1,00,000/-	SDO (C), Palwal.
401	U.O.No.CMS-1 GA/2020/1792 dt.02.03.2021	Sh. Veerpal S/o Sh. Govindram, Vill. Bhaindoli, Hodal, Distt. Palwal. “Financial assistance to Sh. Veerpal for repair of house, being poor.”	50,000/-	SDO (C), Hodal.
402	U.O.No.CMS-1 GA/2020/1792 dt.02.03.2021	Sh. Jasbir Singh S/o Sh. Nahar Singh, Vill. Jalhaka, Distt. Palwal. “Financial assistance to Sh. Jasbir Singh for repair of house, being poor.”	1,00,000/-	SDO (C), Palwal.
403	U.O.No.CMS-1 GA/2020/1792 dt.02.03.2021	Smt. Neetu W/o Sh. Krishan Pal, Vill. Dudhola, Distt. Palwal. “Financial assistance to Smt. Neetu for repair of house, being poor.”	50,000/-	SDO (C), Palwal.
404	U.O.No.CMS-1 GA/2020/1792 dt.02.03.2021	Smt. Sadhna Devi W/o Sh. Jawahar Singh, Vill. Asaoti, Ditt. Palwal. “Financial assistance to Smt. Sadhna Devi for repair of house, being poor.”	1,00,000/-	SDO (C), Palwal.
405	U.O.No.CMS-1 GA/2020/1792 dt.02.03.2021	Sh. Pohap Singh S/o Sh. Lal Singh, Vill. Asaoti, Ditt. Palwal. “Financial assistance to Sh. Pohap Singh for repair of house, being poor.”	1,00,000/-	SDO (C), Palwal.
406	U.O.No.CMS-1 GA/2020/1807 dt.02.03.2021	Smt. Santosh W/o Lokesh, VPO Fatehpur Billoch, Ballabgarh, Distt. Faridabad. “Financial assistance to Smt. Santosh for repair of house, being poor.”	1,00,000/-	SDO (C), Ballabgarh.
407	U.O.No.CMS-1 GA/2020/1807 dt.02.03.2021	Smt. Vijay Devi W/o Mohan Lal, Vill. Sunped, Ballabgarh, Distt. Faridabad. “Financial assistance to Smt. Vijay Devi for repair of house, being poor.”	50,000/-	SDO (C), Ballabgarh.
408	U.O.No.CMS-1 GA/2020/1807 dt.02.03.2021	Smt. Neeraj W/o Sh. Indraj, Vill. Sunped, Ballabgarh, Distt. Faridabad. “Financial assistance to Smt. Neeraj for repair of house, being poor.”	50,000/-	SDO (C), Ballabgarh.
409	U.O.No.CMS-1 GA/2020/1807 dt.02.03.2021	Sh. Salman Khan S/o Sh. Mohammad Sarif, Vill. Fatehpur Taga, Badkhal, Distt. Faridabad. “Financial assistance to Sh. Salman Khan for repair of house, being poor.”	50,000/-	SDO (C), Badkhal.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
410	U.O.No.CMS-1 GA/2020/1807 dt.02.03.2021	Sh. Madan Kumar S/o Sh. Dhani Ram, Vill. Punehera Khurd, Ballabgarh, Distt. Faridabad. "Financial assistance to Sh. Madan Kumar for repair of house, being poor."	50,000/-	SDO (C), Ballabgarh.
411	U.O.No.CMS-1 GA/2020/1807 dt.02.03.2021	Sh. Sohail Khan S/o Sh. Vicky Khan, Vill. Kheri Kalan, Distt. Faridabad. "Financial assistance to Sh. Sohail Khan for repair of house, being poor."	2,00,000/-	SDO (C), Faridabad.
412	U.O.No.CMS-1 GA/2020/1807 dt.02.03.2021	Sh. Rahul S/o Sh. Bijender, Vill. Bahbalpur, Ballabgarh, Distt. Faridabad. "Financial assistance to Sh. Rahul for repair of house, being poor."	2,00,000/-	SDO (C), Ballabgarh.
413	U.O.No.CMS-1 GA/2020/1819 dt.02.03.2021	Sh. Naresh S/o Sh. Bhule Ram, Vill. Chandawali, Ballabgarh, Distt. Faridabad. "Financial assistance to Sh. Naresh for repair of house, being poor."	2,00,000/-	SDO (C), Ballabgarh.
414	U.O.No.CMS-1 GA/2020/1819 dt.02.03.2021	Sh. Gyan Kaushik S/o Sh. Somdutt Kaushik, Vill. Junhera, Ballabgarh, Distt. Faridabad. "Financial assistance to Sh. Gyan Kaushik for repair of house, being poor."	2,00,000/-	SDO (C), Ballabgarh.
415	U.O.No.CMS-1 GA/2020/1819 dt.02.03.2021	Sh. Khushyal Attri S/o Sh. Randheer Singh, Vill. Mohna, Ballabgarh, Distt. Faridabad. "Financial assistance to Sh. Khushyal Attri for repair of house, being poor."	2,00,000/-	SDO (C), Ballabgarh.
416	U.O.No.CMS-1 GA/2020/1819 dt.02.03.2021	Kshatriya Sabha Ballabgarh (Regn. No. 00388), Maharana Pratap Bhawan, Khasra No. 183, Near Panchayat Bhawan, Ballabgarh, Distt. Faridabad. "For construction of Hall and repair of building."	2,50,000/-	SDO (C), Ballabgarh.
417	U.O.No.CMS-1 GA/2020/1819 dt.02.03.2021	Sh. Naushad Alam S/o Sh. Abdul Jabbar, Vill. Gonchhi, Badkhal, Distt. Faridabad. "Financial assistance to Sh. Naushad Alam for repair of house, being poor."	1,00,000/-	SDO (C), Badkhal.
418	U.O.No.CMS-1 GA/2020/1819 dt.02.03.2021	Amrit Dhara Jan Kalyan Trust (Regn. No. 9305), HUDA Market, Sector 2, Faridabad. "For purchase of Books for Library and free distribution of Medicines to poor patients."	2,50,000/-	SDO (C), Faridabad.
419	U.O.No.CMS-1 GA/2020/1819 dt.02.03.2021	Smt. Elan Kaur W/o Sh. Rampal, Vill. Bukharpur, Ballabgarh, Distt. Faridabad. "Financial assistance to Smt. Elan Kaur for repair of house, being poor."	50,000/-	SDO (C), Ballabgarh.
420	U.O.No.CMS-1 GA/2020/1857 dt.03.03.2021	Sh. Nitin Nagar S/o Sh. Vijay Pal Nagar, Bhakla Patti Mohalla, Tigaon, Distt. Faridabad. "Financial assistance to Sh. Nitin Nagar for repair of house, being poor."	1,00,000/-	SDO (C), Faridabad.
421	U.O.No.CMS-1 GA/2020/1857 dt.03.03.2021	Smt. Simran W/o Sh. Surjeet Singh, #586, Sector 9, Faridabad. "Financial assistance to Smt. Simran for repair of house, being poor."	2,00,000/-	SDO (C), Ballabgarh.
422	U.O.No.CMS-1 GA/2020/1857 dt.03.03.2021	Ram Vidya Mandir School (Code 03590), Near Bus Stop, Kheri Kalan, Faridabad. "For free distribution of Uniforms and Stationary to poor Students."	2,00,000/-	SDO (C), Faridabad.
423	U.O.No.CMS-1 GA/2020/1857 dt.03.03.2021	Sh. Tek Chand S/o Sh. Anup Sharma, F-125, DLF, Sector 10, Faridabad. "Financial assistance to Sh. Tek Chand for repair of house, being poor."	2,00,000/-	SDO (C), Ballabgarh.
424	U.O.No.CMS-1 GA/2020/1857 dt.03.03.2021	BPTP Park Floor-II Sec-76 Resident Welfare Association (Regd.) Faridabad, T 38-204, BPTP Park Floors-II, Near Next Doors Mall, Sector 76, Neemka, Faridabad. "For purchase of Gym Equipments for youths."	1,00,000/-	SDO (C), Faridabad.
425	U.O.No.CMS-1 GA/2020/1857 dt.03.03.2021	Residents Welfare Association (Regn. No. 896), 122. 3 rd Floor, Surya Nagar, Phase-1, Sector 91, Faridabad. "For purchase of Open Gym Equipments for general public use."	2,00,000/-	SDO (C), Faridabad.
426	U.O.No.CMS-1 GA/2020/1857 dt.03.03.2021	Park Elite Premium RWA Sector 84 Greater Faridabad (Regn. No. 02339), #H601, Park Elite Premium, Sector 84, Gr. Faridabad. "For installation of Dustbins and Water Cooler in the Society for general public use."	50,000/-	SDO (C), Faridabad.
427	U.O.No.CMS-1 GA/2020/1857 dt.03.03.2021	Sh. Dharminder Gupta S/o Sh. Jagdish Gupta, #798, Sector 21C, Faridabad. "Financial assistance to Sh. Dharminder Gupta for repair of house, being poor."	2,00,000/-	SDO (C), Badkhal.
428	U.O.No.CMS-1 GA/2020/1857 dt.03.03.2021	Smt. Neelam W/o Sh. Pankaj Singh, #505, Girdhari Lal Colony, Fatehpur Chandila, Faridabad. "Financial assistance to Smt. Neelam for repair of house, being poor."	1,00,000/-	SDO (C), Badkhal.
429	U.O.No.CMS-1 GA/2020/1857 dt.03.03.2021	Sh. Sourav Bhatia S/o Sh. Girdhar Bhatia, #1D-22, NH-1, Faridabad. "Financial assistance to Sh. Sourav Bhatia for repair of house, being poor."	2,00,000/-	SDO (C), Badkhal.
430	U.O.No.CMS-1 GA/2020/1872 dt.03.03.2021	Sh. Ravinder Kumar S/o Sh. Mool Chand, TA-58, Near Gandhi Medical Stores, Sarai Khwaja, Faridabad. "Financial assistance to Sh. Ravinder Kumar for repair of house, being poor."	50,000/-	SDO (C), Faridabad.
431	U.O.No.CMS-1 GA/2020/1872 dt.03.03.2021	Sh. Shyam Sharma S/o Sh. B L Sharma, #1628, Sector 7-E, Faridabad. "Financial assistance to Sh. Shyam Sharma for repair of house, being poor."	2,00,000/-	SDO (C), Ballabgarh.
432	U.O.No.CMS-1 GA/2020/1872 dt.03.03.2021	Sh. Sunil Kumar S/o Sh. Mehar Singh, #561, Gali No.62, Sanjay Colony, Sector 23, Faridabad. "Financial assistance to Sh. Sunil Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Badkhal.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
433	U.O.No.CMS-1 GA/2020/1872 dt.03.03.2021	South Block Development Commity Sec 91, Phase-2, Faridabad (Regd.), #168, Ground Floor, Sector 91, Phase-II, Faridabad. "For repair of Boundary Wall and Hall."	1,00,000/-	SDO (C), Faridabad.
434	U.O.No.CMS-1 GA/2020/1872 dt.03.03.2021	Sh. Vikram Kapoor S/o Sh. Yog Raj Kapur, #2370, Housing Board Colony, Sector 28, Faridabad. "Financial assistance to Sh. Vikram Kapoor for repair of house, being poor."	1,00,000/-	SDO (C), Faridabad.
435	U.O.No.CMS-1 GA/2020/1872 dt.03.03.2021	Sh. Ram Charan Shastri S/o Sh. Ramesh Chand, Mandir, Roop Enclave, Sector 82, Bhatola, Faridabad. "Financial assistance to Sh. Ram Charan Shastri for repair of house, being poor."	2,00,000/-	SDO (C), Faridabad.
436	U.O.No.CMS-1 GA/2020/1872 dt.03.03.2021	Sh. Deepak Kumar S/o Sh. Anil Kumar, T-1-208, Auric City Homes, Sector 82, Faridabad. "Financial assistance to Sh. Deepak Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Faridabad.
437	U.O.No.CMS-1 GA/2020/1872 dt.03.03.2021	Sh. Kul Raj S/o Sh. Nathi Ram, Jeldar Patti, Tigaon, Faridabad. "Financial assistance to Sh. Kul Raj for repair of house, being poor."	2,00,000/-	SDO (C), Faridabad.
438	U.O.No.CMS-1 GA/2020/1872 dt.03.03.2021	Sh. Satish Kumar Shukla S/o Sh. Ram Ji Shukla, #5F-12, NIT, Faridabad. "Financial assistance to Sh. Satish Kumar Shukla for repair of house, being poor."	1,50,000/-	SDO (C), Badkhal.
439	U.O.No.CMS-1 GA/2020/1872 dt.03.03.2021	Sh. Kishan Kumar S/o Sh. Dal Chand, #2445, Sector-2, Ballabgarh, Distt. Faridabad. "Financial assistance to Sh. Kishan Kumar for repair of house, being poor."	2,00,000/-	SDO (C), Ballabgarh.
440	U.O.No.CMS-1 GA/2020/1872 dt.03.03.2021	Smt. Jyoti W/o Sh. Janak Raj Nagar, #109, Nawada (Tigaon), Distt. Faridabad. "Financial assistance to Smt. Jyoti for repair of house, being poor."	1,50,000/-	SDO (C), Ballabgarh.
441	U.O.No.CMS-1 GA/2020/1832 dt.02.03.2021	Maharana Partap Samriti Bhawan Samiti (Regn. No. 425), Maharana Partap Bhawan, Sant Nagar, Railway Road, Karnal. "For construction of Hall for genral public use."	2,50,000/-	SDO (C), Karnal.
442	U.O.No.CMS-1 GA/2020/1853 dt.03.03.2021	Jan Sewa Dal Trust (Regd.), Begharon Ka Apna Ghar (Apna Ashiyana), Karnal. "For construction of Hall on 2 nd Floor in Apna Ashiyana for helpless and destitute people."	11,00,000/-	SDO (C), Karnal.
443	U.O.No.CMS-1 GA/2020/1498 dt.03.03.2021	Sant Shiromani Shri Guru Ravidas Mandir Sewa Samiti (Regn. No. 169), Jundla, Distt. Karnal. "For construction of Stage for Cultural Activities and Shed for general public use."	5,00,000/-	SDO (C), Karnal.
444	U.O.No.CMS-1 GA/2020/1950 dt.04.03.2021	Sandal Kalan Shri Radha Krishan Gopal Adarsh Gaushala (Regn. No. 0202), Sandal Kalan, Distt. Sonapat. "For construction of Cow Shed in Gaushala."	1,00,000/-	SDO (C), Sonapat.
445	U.O.No.CMS-1 GA/2020/1950 dt.04.03.2021	Smt. Anguri Devi W/o Sh. Ram Singh, #640, Ward No. 3, Hari Nagar, Ganaur, Distt. Sonapat. "Financial assistance to Smt. Anguri Devi for repair of house, being poor."	1,50,000/-	SDO (C), Ganaur.
446	U.O.No.CMS-1 GA/2020/1950 dt.04.03.2021	Smt. Ramrati W/o Sh. Manphool Singh, Vill. Khubru, Teh. Ganaur, Distt. Sonapat. "Financial assistance to Smt. Ramrati for repair of house, being poor."	1,00,000/-	SDO (C), Ganaur.
447	U.O.No.CMS-1 GA/2020/1950 dt.04.03.2021	Sh. Pritam Gir S/o Sh. Phoolu Gir, Vill. Datauli, Teh. Ganaur, Distt. Sonapat. "Financial assistance to Sh. Pritam Gir for repair of house, being poor."	1,50,000/-	SDO (C), Ganaur.
448	U.O.No.CMS-1 GA/2020/1950 dt.04.03.2021	Sh. Ashok Kumar S/o Sh. Sube Singh, Vill. Tewari, Teh. Ganaur, Distt. Sonapat. "Financial assistance to Sh. Ashok Kumar for repair of house, being poor."	1,50,000/-	SDO (C), Ganaur.
449	U.O.No.CMS-1 GA/2020/1950 dt.04.03.2021	Sh. Rajender Singh S/o Sh. Chandi Ram, Vill. Sheikhpura, Teh. Ganaur, Sonapat. "Financial assistance to Sh. Rajender Singh for repair of house, being poor."	1,00,000/-	SDO (C), Ganaur.
450	U.O.No.CMS-1 GA/2020/1950 dt.04.03.2021	Sh. Rampal S/o Sh. Dayachand, Vill. Sheikhpura, Teh. Ganaur, Sonapat. "Financial assistance to Sh. Rampal for repair of house, being poor."	1,00,000/-	SDO (C), Ganaur.
451	U.O.No.CMS-1 GA/2020/1950 dt.04.03.2021	Sh. Bijender Singh S/o Sh. Mehar Singh, Vill. Purkhas Rathi, Teh. Ganaur, Sonapat. "Financial assistance to Sh. Bijender Singh for repair of house, being poor."	1,50,000/-	SDO (C), Ganaur.
452	U.O.No.CMS-1 GA/2020/1950 dt.04.03.2021	Sh. Ram Singh S/o Birkha, Vill. Purkhas Rathi, Teh. Ganaur, Sonapat. "Financial assistance to Sh. Ram Singh for repair of house, being poor."	1,00,000/-	SDO (C), Ganaur.
453	U.O.No.CMS-1 GA/2020/1963 dt.04.03.2021	Sh. Rakesh Kumar S/o Sh. Mangli Ram, Vill. Sandal Kalan, Distt. Sonapat. "Financial assistance to Sh. Rakesh Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Sonapat.
454	U.O.No.CMS-1 GA/2020/1963 dt.04.03.2021	Sh. Suresh S/o Sh. Chndgi Ram, Vill. Ahulana, Ganaur, Distt. Sonapat. "Financial assistance to Sh. Suresh for repair of house, being poor."	1,00,000/-	SDO (C), Ganaur.
455	U.O.No.CMS-1 GA/2020/1963 dt.04.03.2021	Sh Rajesh Kumar S/o Sh. Ramesh Chander, Vill. Ram Nagar, Ganaur, Distt. Sonapat. "Financial assistance to Sh. Rajesh Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Ganaur.
456	U.O.No.CMS-1 GA/2020/1963 dt.04.03.2021	Sh. Kuldeep Singh S/o Sh. Maman Singh, Vill. Ram Nagar, Ganaur, Distt. Sonapat. "Financial assistance to Sh. Kuldeep Singh for repair of house, being poor."	1,00,000/-	SDO (C), Ganaur.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
457	U.O.No.CMS-1 GA/2020/1963 dt.04.03.2021	Sh. Sat Pal S/o Sh. Hukmi, Vill. Balli Qutabpur, Ganaur, Distt. Sonapat. “Financial assistance to Sh. Sat Pal for repair of house, being poor.”	1,00,000/-	SDO (C), Ganaur.
458	U.O.No.CMS-1 GA/2020/1963 dt.04.03.2021	Sh. Surrender S/o Sh. Tilak Raj, #217/5, Kot Mohalla, Ganaur, Distt. Sonapat. “Financial assistance to Sh. Surrender for repair of house, being poor.”	1,00,000/-	SDO (C), Ganaur.
459	U.O.No.CMS-1 GA/2020/1963 dt.04.03.2021	Sh. Vikas S/o Sh. Om Dutt, #126/5, Kot Mohalla, Ganaur, Distt. Sonapat. “Financial assistance to Sh. Vikas for repair of house, being poor.”	1,00,000/-	SDO (C), Ganaur.
460	U.O.No.CMS-1 GA/2020/1963 dt.04.03.2021	Sh. Jaibhagwan S/o Sh. Mange Ram, Vill. Kheri Taga, Ganaur, Distt. Sonapat. “Financial assistance to Sh. Jaibhagwan for repair of house, being poor.”	1,50,000/-	SDO (C), Ganaur.
461	U.O.No.CMS-1 GA/2020/1963 dt.04.03.2021	Sh. Davender Kumar S/o Sh. Santlal, Vill. Mohammadpur Majra, Ganaur, Distt. Sonapat. “Financial assistance to Sh. Davender Kumar for repair of house, being poor.”	1,00,000/-	SDO (C), Ganaur.
462	U.O.No.CMS-1 GA/2020/1976 dt.04.03.2021	Sh. Subhash Singh S/o Sh. Ishwar Singh, Vill. Aghwan Pur, Ganaur, Distt. Sonapat. “Financial assistance to Sh. Subhash Singh for repair of house, being poor.”	1,00,000/-	SDO (C), Ganaur.
463	U.O.No.CMS-1 GA/2020/1976 dt.04.03.2021	Sh. Ram Pal Singh S/o Sh. Mauji Ram, Vill. Sardana, Ganaur, Distt. Sonapat. “Financial assistance to Sh. Ram Pal Singh for repair of house, being poor.”	1,50,000/-	SDO (C), Ganaur.
464	U.O.No.CMS-1 GA/2020/1976 dt.04.03.2021	Smt. Reena W/o Sh. Omkar, Vill. Garhi Kesri, Ganaur, Distt. Sonapat. “Financial assistance to Smt. Reena for repair of house, being poor.”	1,50,000/-	SDO (C), Ganaur.
465	U.O.No.CMS-1 GA/2020/1976 dt.04.03.2021	Sh. Om Parkash S/o Sh. Shree Ram, Vill. Sandal Khurd, Distt. Sonapat. “Financial assistance to Sh. Om Parkash for repair of house, being poor.”	1,00,000/-	SDO (C), Sonapat.
466	U.O.No.CMS-1 GA/2020/1976 dt.04.03.2021	Sh. Dharam Pal S/o Sh. Parkash, Vill. Bajana Kalan, Ganaur, Distt. Sonapat. “Financial assistance to Sh. Dharam Pal for repair of house, being poor.”	1,00,000/-	SDO (C), Ganaur.
467	U.O.No.CMS-1 GA/2020/1976 dt.04.03.2021	Sh. Shriom S/o Sh. Dharam Pal, Vill. Umedgarh, Ganaur, Distt. Sonapat. “Financial assistance to Sh. Shriom for repair of house, being poor.”	1,00,000/-	SDO (C), Ganaur.
468	U.O.No.CMS-1 GA/2020/1976 dt.04.03.2021	Sh. Ved Singh S/o Sh. Chhatar Singh, Vill. Bhanwar, Ganaur, Distt. Sonapat. “Financial assistance to Sh. Ved Singh for repair of house, being poor.”	1,00,000/-	SDO (C), Ganaur.
469	U.O.No.CMS-1 GA/2020/1976 dt.04.03.2021	Smt. Savita Devi W/o Sh. Umed Singh, Vill. Bhora Rasulpur, Ganaur, Distt. Sonapat. “Financial assistance to Smt. Savita Devi for repair of house, being poor.”	1,00,000/-	SDO (C), Ganaur.
470	U.O.No.CMS-1 GA/2020/1976 dt.04.03.2021	Sh. Rajnesh S/o Sh. Ishwar, Vill. Bari, Ganaur, Distt. Sonapat. “Financial assistance to Sh. Rajnesh for repair of house, being poor.”	1,50,000/-	SDO (C), Ganaur.
471	U.O.No.CMS-1 GA/2020/1995 dt.04.03.2021	Ek Awaj (Regn. No. 1557), #1218/1, Dayanand Colony, New Railway Road, Gurugram. “For organizing Mass Marriages of Poor Girls.”	3,00,000/-	SDO (C), Gurugram.
472	U.O.No.CMS-1 GA/2020/1995 dt.04.03.2021	Sh. Khem Chand Sharma S/o Sh. Daya Chand, #35, Gali No. 4, Phase 3, Ashok Vihar, Gurugram. “Financial assistance to Sh. Khem Chand Sharma for repair of house, being poor.”	2,00,000/-	SDO (C), Gurugram.
473	U.O.No.CMS-1 GA/2020/1995 dt.04.03.2021	Sh. Tinku S/o Sh. Sher Singh, #82, Firoz Gandhi Colony-2, Gurugram. “Financial assistance to Sh. Tinku for repair of house, being poor.”	2,00,000/-	SDO (C), Gurugram.
474	U.O.No.CMS-1 GA/2020/1995 dt.04.03.2021	Sabka Sahyog Society (Regn. No. 03654), #326/4, Ram Nagar, Near Sai Mandir, Gurugram. “For repair of Rooms and sitting benches in Park.”	1,00,000/-	SDO (C), Gurugram.
475	U.O.No.CMS-1 GA/2020/1995 dt.04.03.2021	Ek Uddan Kalyani Charitable Foundation (Regd.), Ground Floor, Dev Tower, Gupta Complex, Sector 14, Gurugram. “For free distribution of Walking Sticks and Wheelchairs to Poor and needy persons.”	1,00,000/-	SDO (C), Gurugram.
476	U.O.No.CMS-1 GA/2020/1995 dt.04.03.2021	Sh. Shobha Ram S/o Sh. Daya Chand, #C/123, Gali No. 4, Near Sheetla Mata Mandir, Rajiv Nagar, Gurugram. “Financial assistance to Sh. Shobha Ram for repair of house, being poor.”	2,00,000/-	SDO (C), Gurugram.
477	U.O.No.CMS-1 GA/2020/1995 dt.04.03.2021	Navkalp Foundation (Regd.), 5 Floor, SCO 42, Old Judicial Complex, Civil Lines, Gurugram. “For carrying out cleaning drive in the area.”	1,00,000/-	SDO (C), Gurugram.
478	U.O.No.CMS-1 GA/2020/1995 dt.04.03.2021	Nepathya Foundation (Regd.), 164-A, 8 Marla, Model Town, Gurugram. “For carrying out cleaning drive in the area.”	1,00,000/-	SDO (C), Gurugram.
479	U.O.No.CMS-1 GA/2020/1995 dt.04.03.2021	Shree Khatu Shyam Nirman Samiti (Regd.), 93 L, New Colony, Gurugram. “For repair of Dharamshala.”	3,50,000/-	SDO (C), Gurugram.
480	U.O.No.CMS-1 GA/2020/1995 dt.04.03.2021	District Bar Association Gurugram (Regn. No.127), Gurugram. “For repair of Library and washroom.”	5,00,000/-	SDO (C), Gurugram.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
481	U.O.No.CMS-1 GA/2020/2017 dt.04.03.2021	Shri Chetan Dass Gosanvardhan Sansthan (Regn. No.00150), Sangel, Ujina, Distt. Nuh. “For purchase of Lifters and Trolley for lifting the ill and accidental animals from Ambulance in Kamdhenu Dham Gaushala, Nandi Dham, Carterpuri, Gurugram.”	3,00,000/-	SDO (C), Nuh.
482	U.O.No.CMS-1 GA/2020/2038 dt.05.03.2021	Smt. Geeta W/o Sh. Anurag, VPO Mundhal Khurd, Distt. Bhiwani. “Financial assistance to Smt. Geeta for repair of house, being poor.”	2,00,000/-	SDO (C), Bhiwani.
483	U.O.No.CMS-1 GA/2020/2038 dt.05.03.2021	G.R. Shiksha Samiti (Regn. No. 55), VPO Gujrani, Distt. Bhiwani. “For construction of Room and Hall in Giriraj Sen. Sec. School, Gujrani.”	5,00,000/-	SDO (C), Bhiwani.
484	U.O.No.CMS-1 GA/2020/2043 dt.05.03.2021	Sh. Jagender Pal S/o Sh. Rattan Daut, Vill. Karera Khurd, Distt. Yamunanagar. “Financial assistance to Sh. Jagender Pal for repair of house, being poor.”	2,00,000/-	SDO (C), Jagadhari.
485	U.O.No.CMS-1 GA/2020/2043 dt.05.03.2021	Sai Saubhgya (Regd.), Opp. Kamal Palace, Ind. Area, Yamuananagar. “For organizing Medical Camps, free distribution of Hearing aids, Wheelchairs to needy people and tree plantation.”	5,00,000/-	SDO (C), Jagadhari.
486	U.O.No.CMS-1 GA/2020/2043 dt.05.03.2021	Sh. Mohit S/o Sh. Ashok Kumar, Ward No. 12, Vill. Shadipur, Distt. Yamunanagar. “Financial assistance to Sh. Mohit for repair of house, being poor.”	2,00,000/-	SDO (C), Jagadhari.
487	U.O.No.CMS-1 GA/2020/2043 dt.05.03.2021	Smt. Lalita Rani W/o Sh. Surinder Kumar, Gali No. 0A, Azad Nagar, Chaudhary Colony, Yamunanagar. “Financial assistance to Smt. Lalita Rani for repair of house, being poor.”	2,00,000/-	SDO (C), Jagadhari.
488	U.O.No.CMS-1 GA/2020/2043 dt.05.03.2021	Sh. Inderjeet S/o Sh. Vilayti Ram, #147, Nanda Colony, Jagadhari Workshop, Yamuananagar. “Financial assistance to Sh. Inderjeet for repair of house, being poor.”	1,00,000/-	SDO (C), Jagadhari.
489	U.O.No.CMS-1 GA/2020/2043 dt.05.03.2021	Smt. Radha Bajaj W/o Sh. Yashpal Bajaj, #71 F, Professor Colony, Yamunanagar. “Financial assistance to Smt. Radha Bajaj for repair of house, being poor.”	2,00,000/-	SDO (C), Jagadhari.
490	U.O.No.CMS-1 GA/2020/2043 dt.05.03.2021	Sh. Sunder Sham Sapra S/o Sh. Shanu Ram Sapra, #138, Near Madhu Petrol Pump, Rampura Colony, Yamunanagar. “Financial assistance to Sh. Sunder Sham Sapra for repair of house, being poor.”	2,00,000/-	SDO (C), Jagadhari.
491	U.O.No.CMS-1 GA/2020/2053 dt.05.03.2021	Sh. Anoop Kumar S/o Sh. Raj Kumar, Vill. Shadipur, Distt. Yamunanagar. “Financial assistance to Sh. Anoop Kumar for repair of house, being poor.”	2,00,000/-	SDO (C), Jagadhari.
492	U.O.No.CMS-1 GA/2020/2053 dt.05.03.2021	Inspire Humanity Charitable Trust (Regn. No. 1436), 395/14, First Floor, Raja Ram Street, Yamunanagar. “For organizing Blood donation camps, Mass Marriages of poor girls and Purchase of medicines for free distribution in Dispensary to poor people.”	5,00,000/-	SDO (C), Jagadhari.
493	U.O.No.CMS-1 GA/2020/2053 dt.05.03.2021	Dog Rescue Organisation (Regn. No. 00654), #1912, Dharampura, Jagadhari, Distt. Yamunanagar. “For organizing Dog Sterilization Camps, Rabies Camp, Rescue of injured Dogs and on spot medical treatment of abandoned/stray dogs.”	1,00,000/-	SDO (C), Jagadhari.
494	U.O.No.CMS-1 GA/2020/2053 dt.05.03.2021	Sh. Kailash Kumar S/o Sh. Roshan Lal, Vill. Bhagwargarh, Distt. Yamunanagar. “Financial assistance to Sh. Kailash Kumar for repair of house, being poor.”	1,00,000/-	SDO (C), Jagadhari.
495	U.O.No.CMS-1 GA/2020/2053 dt.05.03.2021	Miss Radha D/o Sh. Rajesh Kumar, #1607, Kashmirion Wali Gali, Tilak Nagar, Yamunanagar. “Financial assistance to Miss Radha for repair of house, being poor.”	2,00,000/-	SDO (C), Jagadhari.
496	U.O.No.CMS-1 GA/2020/2053 dt.05.03.2021	Sh. Kul Bhushan Kumar S/o Sh. Hans Raj, Vill. Karera Khurd, Distt. Yamunanagar. “Financial assistance to Sh. Kul Bhushan Kumar for repair of house, being poor.”	2,00,000/-	SDO (C), Jagadhari.
497	U.O.No.CMS-1 GA/2020/2053 dt.05.03.2021	Sh. Ashik Khan S/o Sh. Shakil Ahmed, Vill. Shadi Pur, Distt. Yamunanagar. “Financial assistance to Sh. Ashik Khan for repair of house, being poor.”	2,00,000/-	SDO (C), Jagadhari.
498	U.O.No.CMS-1 GA/2020/1989 dt.04.03.2021	Divya Jyoti Jagriti Sansthan (Manthan) (Regd.), Plot No. 3, Pocket-OCF, Parwana Road, Behind Pushpanjali Enclave, Pitampura Extn., Delhi. “For free distribution of Stationary, Uniforms, School Bags and Shoes by Sampoorna Vikas Kendra (SVK) to very poor & Underprivileged students of urban slums and low income colonies of Gurugram.”	2,00,000/-	Under Secretary CM Cell-II
499	U.O.No.CMS-1 GA/2020/2170 dt.12.03.2021	Shri Sanatan Sewa Sabha Ambala City (Regn. No. 00772), Urban Estate, Sector 10, Ambala City. “For construction of Shed for general public use.”	5,00,000/-	SDO (C), Ambala City.
500	U.O.No.CMS-1 GA/2020/2170 dt.12.03.2021	Jiwan Sudar Dramatic Club (Regn. No. 925), Vill. Nanyola, Distt. Ambala. “For organizing Mass Marriages of Poor Girls.”	4,00,000/-	SDO (C), Ambala City.
501	U.O.No.CMS-1 GA/2020/2170 dt.12.03.2021	Sh. Ravinder Pal Singh S/o Sh. Joginder Singh, Vill. Lohgarh, PO Kakru, Distt Ambala. “Financial assistance to Sh. Ravinder Pal Singh for his treatment injured in an accident, being poor.”	1,50,000/-	SDO (C), Ambala City.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
502	U.O.No.CMS-1 GA/2020/2170 dt.12.03.2021	Sh. Sanjeev Aggarwal S/o Sh. Vidya Sagar Aggarwal, #490, Sector 8, Ambala City. "Financial assistance to Sh. Sanjeev Aggarwal for education of his son, being poor."	50,000/-	SDO (C), Ambala City.
503	U.O.No.CMS-1 GA/2020/2170 dt.12.03.2021	Radha Lal Gita Vidya Mandir (Code 21103), Ashok Vihar Old Ghas Mandi, Ambala City. "For purchase of Books and Furniture for School Library."	2,00,000/-	SDO (C), Ambala City.
504	U.O.No.CMS-1 GA/2020/2170 dt.12.03.2021	Smt. Kusum W/o Sh. Hemant Kumar, #142/6, Prem Nagar, Ambala City. "Financial assistance to Smt. Kusum for Redo Aortic Replacement treatment of her husband, being poor."	1,50,000/-	SDO (C), Ambala City.
505	U.O.No.CMS-1 GA/2020/2190 dt.12.03.2021	Gram Panchayat, Bari Bassi, Block Shahzadpur, Tehsil Nariangarh, Distt. Ambala. "For construction of Street from house of Sh. Jarnail Saini to house of Sh. Jai Karan Sharma S/o Late Sh. Ram Gopal."	2,00,000/-	SDO (C), Naraingarh.
506	U.O.No.CMS-1 GA/2020/2171 dt.12.03.2021	Help A Mission Welfare Society (Regn. No.01667), Safidon Gate, Jind. "For Free Distributions of medicines to poor people and organizing blood donation camp."	1,00,000/-	SDO (C), Jind.
507	U.O.No.CMS-1 GA/2020/2171 dt.12.03.2021	Shadhe Ajam Yuva Club Jind (Regn. No. 2423), Opp. Petrol Pump, Patiala Chowk, Jind. "For Purchase of Sports Equipments for youths."	1,00,000/-	SDO (C), Jind.
508	U.O.No.CMS-1 GA/2020/2171 dt.12.03.2021	Gau Sewa Dham Viklang Gaushala Samiti (Regn. No.00883), Vill. Amarheri, Near Maya Belvik Hotel, Kaithal Road,Jind. "For Treatment of injured and disabled cows."	1,00,000/-	SDO (C), Jind.
509	U.O.No.CMS-1 GA/2020/2171 dt.12.03.2021	Jai Dada Khera Viklang Gou Sewa Samiti Ahirka (Regn. No. 01541), Vill. Ahirka, Distt. Jind. "For Construction of shed for Cows."	1,00,000/-	SDO (C), Jind.
510	U.O.No.CMS-1 GA/2020/2171 dt.12.03.2021	Shri Maendi Pur Balaji Sewa Trust (Regn No. 3102), Indra Bazar, Jind. "For Construction of hall for social activities."	5,00,000/-	SDO (C), Jind.
511	U.O.No.CMS-1 GA/2020/2171 dt.12.03.2021	Garhwal Sabha (Regn. No.00174), Jind. "For Construction of hall in Dharamshala for social activities."	2,00,000/-	SDO (C), Jind.
512	U.O.No.CMS-1 GA/2020/2171 dt.12.03.2021	Baba Banda Singh Bahadur Sewa Samiti (Regn. No. 00657), Patiala Chowk, Jind. "For Construction of hall for social activities."	3,00,000/-	SDO (C), Jind.
513	U.O.No.CMS-1 GA/2020/2171 dt.12.03.2021	Apna Roti Rath Sewa Samiti (Regn. No. 01227), Narwana Road, Jind. "For distribution of free medicines to poor and needy persons."	1,00,000/-	SDO (C), Jind.
514	U.O.No.CMS-1 GA/2020/2171 dt.12.03.2021	Aggrwal Sabha Jind (Regn. No. 02311) Aggarwal Panchayati Bhawan, Main Bazar, Jind. "For Construction of hall for social activities."	2,00,000/-	SDO (C), Jind.
515	U.O.No.CMS-1 GA/2020/2171 dt.12.03.2021	Shri Shirdi Baba Sewa Samiti (Regn. No. 00268), Sai Mandir, Old Hansi Road, Near Railway Crossing, Jind. "For Construction of Hall for social activities."	2,00,000/-	SDO (C), Jind.
516	U.O.No.CMS-1 GA/2020/2171 dt.12.03.2021	D S Sports and Education Society (Regn. No. 02010) Vijay Nagar, Jind. "For Purchase of Sports Equipments for youths."	50,000/-	SDO (C), Jind.
517	U.O.No.CMS-1 GA/2020/2172 dt.12.03.2021	Smt. Sarita C/o Sh. Happy Singh, Rambaksh Colony, Rohtak Road, Jind. "Financial assistance to Smt. Sarita for repair of house being poor."	1,00,000/-	SDO (C), Jind.
518	U.O.No.CMS-1 GA/2020/2172 dt.12.03.2021	Smt. Suman Lal W/o Sh. Bhushan Lal, #513, Ward No. 12, Dakan Mohalla, Jind. "Financial assistance to Smt. Suman for repair of house being poor."	25,000/-	SDO (C), Jind.
519	U.O.No.CMS-1 GA/2020/2172 dt.12.03.2021	Smt. Alka W/o Sh. Vinod Kumar, #297/12, Bakshi Mohalla, Jind. "Financial assistance to Smt. Alka for repair of house being poor."	25,000/-	SDO (C), Jind.
520	U.O.No.CMS-1 GA/2020/2172 dt.12.03.2021	Smt. Sangeeta Rani W/o Sh. Om Parkash, #275/8, Dayalbag Colony, Jind. "Financial assistance to Smt. Sangeeta Rani for repair of house being poor."	25,000/-	SDO (C), Jind.
521	U.O.No.CMS-1 GA/2020/2172 dt.12.03.2021	Smt. Subeena W/o Sh. Shami Khanna, #228, Ward No. 8, Jain Nagar, Jhanj Gate, Behind Raghunath Mandir, Jind. "Financial assistance to Smt. Subeena for repair of house being poor."	50,000/-	SDO (C), Jind.
522	U.O.No.CMS-1 GA/2020/2172 dt.12.03.2021	Smt. Sudesh W/o Sh. Ram Niwas, #518/1, New Hansi Road, Near New Power House, Joginder Nagar, Jind. "Financial assistance to Smt. Sudesh for cancer treatment of her husband."	25,000/-	SDO (C), Jind.
523	U.O.No.CMS-1 GA/2020/2172 dt.12.03.2021	Smt. Guddi W/o Sh. Rajesh, #593, Near Animal Hospital, Amarheri, Ahirka, Jind. "Financial assistance to Mrs. Guddi for repair of house being poor."	25,000/-	SDO (C), Jind.
524	U.O.No.CMS-1 GA/2020/2172 dt.12.03.2021	Sh. Bharat Bhushan S/o Sh. Harish Kumar, #776, Prem Nagar, Jhanj Gate, Behind Batra Banquet Hall, Jind. "Financial assistance to Sh. Bharat Bhushan for repair of house being poor."	25,000/-	SDO (C), Jind.
525	U.O.No.CMS-1 GA/2020/2172 dt.12.03.2021	Sh. Raj Kumar S/o Sh. Chhotu Ram, #411, Ward No.1, Loco Private Colony, Jind. "Financial assistance to Sh. Raj Kumar for repair of house being poor."	25,000/-	SDO (C), Jind.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
526	U.O.No.CMS-1 GA/2020/2172 dt.12.03.2021	Smt. Poonam W/o Sh. Raj Kumar, #644, Inder Colony, Raghunath Mandir Road, Jind. “Financial assistance to Smt. Poonam for her cancer treatment.”	25,000/-	SDO (C), Jind.
527	U.O.No.CMS-1 GA/2020/2173 dt.12.03.2021	Sh. Ravi Kumar S/o Sh. Ram Ji Dass, #814/10, Geeta Colony, Sud Hospital, Jind. “Financial assistance to Sh. Ravi Kumar for repair of house being poor.”	25,000/-	SDO (C), Jind.
528	U.O.No.CMS-1 GA/2020/2173 dt.12.03.2021	Ms. Rajni Rani C/o Sandeep, #245/12, Kajiyan Mohalla, Jind. “Financial assistance to Ms. Rajni Rani for repair of house being poor.”	25,000/-	SDO (C), Jind.
529	U.O.No.CMS-1 GA/2020/2173 dt.12.03.2021	Smt. Mamta W/o Sh. Laxman Singh, #689/1, Hansi Road, Opp. New Power House, Joginder Nagar, Jind. “Financial assistance to Smt. Mamta for repair of house being poor.”	25,000/-	SDO (C), Jind.
530	U.O.No.CMS-1 GA/2020/2173 dt.12.03.2021	Smt. Savitri Rawat W/o Sh. Lal Singh Rawat, Amarheri Road, Near Raja Kothi, Jind. “Financial assistance to Smt. Savitri Rawat for repair of house being poor.”	25,000/-	SDO (C), Jind.
531	U.O.No.CMS-1 GA/2020/2173 dt.12.03.2021	Smt. Suman W/o Sh. Vinod, 368/3, Sheetalpuri Colony, Jind. “Financial assistance to Smt. Suman for repair of house being poor.”	25,000/-	SDO (C), Jind.
532	U.O.No.CMS-1 GA/2020/2173 dt.12.03.2021	Smt. Pushpa W/o Sh. Prem Raj Singh, #711, Amarheri Road, Near Raja Kothi, Jind. “Financial assistance to Smt. Pushpa for repair of house being poor.”	25,000/-	SDO (C), Jind.
533	U.O.No.CMS-1 GA/2020/2173 dt.12.03.2021	Smt. Neeru W/o Sh. Charanjeet, #248/8, Shiv Colony, Ward No. 8, Prem Nagar, Jind. “Financial assistance to Smt. Neeru Devi for repair of house being poor.”	25,000/-	SDO (C), Jind.
534	U.O.No.CMS-1 GA/2020/2173 dt.12.03.2021	Smt. Veena Rani W/o Sh. Hans Raj, #99/18, Rangra Mohalla, Safidon Gate, Jind. “Financial assistance to Smt. Veena Rani for repair of house being poor.”	25,000/-	SDO (C), Jind.
535	U.O.No.CMS-1 GA/2020/2173 dt.12.03.2021	Sh. Anoop S/o Sh. Tek Ram, Vill. Barodi, Distt. Jind. “Financial assistance to Sh. Anoop for repair of house being poor.”	25,000/-	SDO (C), Jind.
536	U.O.No.CMS-1 GA/2020/2173 dt.12.03.2021	Society for Advancement of Village & Urban Environment (Regn. No. 00090), #4773, Sector 11, Urban Estate, Jind. “Construction for rooms for social activities.”	1,00,000/-	SDO (C), Jind.
537	U.O.No.CMS-1 GA/2020/2188 dt.12.03.2021	Gramin Shiksha Samiti (Regn. No. 00797), Vill. Dhatrath, Tehsil Safidon, Distt. Jind. “For construction of Rooms in N.S. High School in Vill. Dhatrath.”	11,00,000/-	SDO (C), Safidon.
538	U.O.No.CMS-1 GA/2020/2188 dt.12.03.2021	Navodian Old Students Welfare Association (Regn. No. 0870), SCF-30, Urban Estate, Jind. “For organizing Sports and Cultural Activities.”	5,00,000/-	SDO (C), Jind.
539	U.O.No.CMS-1 GA/2020/2174 dt.12.03.2021	Sh. Raj Kumar S/o Sh. Nanak Chand, Vill. Nangla Mothuka, Tehsil Ballabgarh, Distt. Faridabad. “Financial assistance to Sh. Raj Kumar for cancer treatment of his wife Smt. Asha, being poor.”	2,00,000/-	SDO (C), Ballabgarh.
540	U.O.No.CMS-1 GA/2020/2175 dt.12.03.2021	Sant Guru Ravidass Sewa Trust Ratia (Regn. No. 3085), Ward No. 7, Ramdassia Mohalla, Ratia, Distt. Fatehabad. “For Purchase of books and furniture for library.”	1,00,000/-	SDO (C), Ratia.
541	U.O.No.CMS-1 GA/2020/2175 dt.12.03.2021	Dr. Ambedkar Shiksha Sewa Society Jallopur (Regn. No. 01223), VPO Jallopur, Teh. Ratia, Distt. Fatehabad. “For organizing Sports competition and purchase of sports equipments for youth.”	5,00,000/-	SDO (C), Ratia.
542	U.O.No.CMS-1 GA/2020/2175 dt.12.03.2021	Gram Panchyat VPO Jallopur, Teh. Ratia, Distt. Fatehabad. “For construction of shed for social activities.”	2,50,000/-	SDO (C), Ratia.
543	U.O.No.CMS-1 GA/2020/2175 dt.12.03.2021	Sh. Bhola Ram S/o Hansraj, V.P.O. Nangal, Teh. Ratia, Distt. Fatehabad. “Financial assistance to Sh. Bhola Ram for repair of house, being poor.”	50,000/-	SDO (C), Ratia.
544	U.O.No.CMS-1 GA/2020/2175 dt.12.03.2021	Sh. Jagmohan Lal S/o Kapoor Chand, Ward No. 12, Ratia, Distt. Fatehabad. “Financial assistance to Sh. Jagmohan Lal for repair of house, being poor.”	50,000/-	SDO (C), Ratia.
545	U.O.No.CMS-1 GA/2020/2175 dt.12.03.2021	President Distt. Bar Association Fatehabad (Regd.), Fatehabad. “For purchase of furniture for library.”	1,00,000/-	SDO (C), Fatehabad.
546	U.O.No.CMS-1 GA/2020/2175 dt.12.03.2021	Gram Panchyat VPO Lali, Teh. Ratia, Distt. Fatehabad. “For purchase of books and furniture for library.”	1,00,000/-	SDO (C), Ratia.
547	U.O.No.CMS-1 GA/2020/2175 dt.12.03.2021	Sh. Balraj Singh S/o Sukhdev Singh, V.P.O. Pilchiyan, Teh. Ratia, Distt. Fatehabad. “Financial assistance to Sh. Balraj Singh for repair of house, being poor.”	50,000/-	SDO (C), Ratia.
548	U.O.No.CMS-1 GA/2020/2175 dt.12.03.2021	Gram Panchyat VPO Nangal, Teh. Ratia, Distt. Fatehabad. “For purchase of sports equipments for youths.”	1,00,000/-	SDO (C), Ratia.
549	U.O.No.CMS-1 GA/2020/2176 dt.12.03.2021	Sh. Pabu Ji Maharaj Manav Sewa Trust Ayalki (Regn. No. 1751), V.P.O. Ayalki, Teh. & Distt. Fatehabad. “For construction of shed for social activities.”	1,00,000/-	SDO (C), Fatehabad.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
550	U.O.No.CMS-1 GA/2020/2176 dt.12.03.2021	Baba Ramdev Sewa Samiti Bhodia Khera (Regn. No. 02680), VPO Bhodia Khera, Fatehabad. “For construction of shed for social activities.”	3,00,000/-	SDO (C), Fatehabad.
551	U.O.No.CMS-1 GA/2020/2176 dt.12.03.2021	Gram Panchyat VPO Kalotha, Teh. Ratia, Distt. Fatehabad. “For Purchase of books and furniture for library.”	1,00,000/-	SDO (C), Ratia.
552	U.O.No.CMS-1 GA/2020/2176 dt.12.03.2021	Guru Nanak Dev Welfare Society Bora (Regn. No. 101), VPO Bora, Teh. Ratia, Distt. Fatehabad. “For Purchase of Sports Equipments for youth.”	3,00,000/-	SDO (C), Ratia.
553	U.O.No.CMS-1 GA/2020/2176 dt.12.03.2021	Shri Guru Ravidass Sewa Samiti and Charitable Trust (Regn. No. 4593), Vill. Badalgarh, Teh. Ratia, Distt. Fatehabad. “For Purchase of books and furniture for library.”	1,00,000/-	SDO (C), Ratia.
554	U.O.No.CMS-1 GA/2020/2176 dt.12.03.2021	Shiri Jaharveer Goga Medi Sewa Trust Ratia (Regn. No. 2943), Behind New Bus Stand, Palika Bazar, Ratia, Distt. Fatehabad. “For construction of shed for old age home.”	2,00,000/-	SDO (C), Ratia.
555	U.O.No.CMS-1 GA/2020/2176 dt.12.03.2021	Sant Nirankari Mandal (Regd.), V.P.O. Jallopur, Teh. Ratia, Distt. Fatehabad. “For Purchase of water cooler and water filter for community hall.”	1,00,000/-	SDO (C), Ratia.
556	U.O.No.CMS-1 GA/2020/2176 dt.12.03.2021	President Distt. Bar Association Ratia (Regd.), Fatehabad Road, Ratia, Distt. Fatehabad. “For Purchase of furniture for library.”	1,00,000/-	SDO (C), Ratia.
557	U.O.No.CMS-1 GA/2020/2176 dt.12.03.2021	Sh. Karamveer S/o Satnam Singh, V.P.O. Alikha, Teh. Ratia, Distt. Fatehabad. “Financial assistance to Sh. Karamveer for repair of house, being poor.”	50,000/-	SDO (C), Ratia.
558	U.O.No.CMS-1 GA/2020/2177 dt.12.03.2021	Sh. Ravi Kumar S/o Milkha Raj, VPO Jallopur, Teh. Ratia, Distt. Fatehabad. “Financial assistance to Sh. Ravi Kumar for repair of house, being poor.”	50,000/-	SDO (C), Ratia.
559	U.O.No.CMS-1 GA/2020/2177 dt.12.03.2021	Sh. Bheem Singh S/o Sh. Bhagwan Dass, Vill. Khai, P.O. Pilchiyan, Teh. Ratia, Distt. Fatehabad. “Financial assistance to Sh. Bheem Singh for repair of house, being poor.”	50,000/-	SDO (C), Ratia.
560	U.O.No.CMS-1 GA/2020/2177 dt.12.03.2021	Sh. Vipin S/o Kashmir Chand, VPO Jallopur, Teh. Ratia, Fatehabad. “Financial assistance to Sh. Vipin for repair of house, being poor.”	50,000/-	SDO (C), Ratia.
561	U.O.No.CMS-1 GA/2020/2177 dt.12.03.2021	Gram Panchayat, Vill. Khai, P.O. Pilchiyan, Teh. Ratia, Distt. Fatehabad. “For purchase of water cooler.”	50,000/-	SDO (C), Ratia.
562	U.O.No.CMS-1 GA/2020/2177 dt.12.03.2021	Gram Panchayat, VPO Dadupur, Teh. Ratia, Distt. Fatehabad. “For purchase of sports equipments for youth.”	50,000/-	SDO (C), Ratia.
563	U.O.No.CMS-1 GA/2020/2177 dt.12.03.2021	Gram Panchayat, VPO Manawali, Teh. & Distt. Fatehabad. “For purchase of furniture for library.”	50,000/-	SDO (C), Fatehabad.
564	U.O.No.CMS-1 GA/2020/2177 dt.12.03.2021	Gram Panchayat, VPO Khairati Khera, Teh. & Distt. Fatehabad. “For purchase of sports equipments for youth.”	50,000/-	SDO (C), Fatehabad.
565	U.O.No.CMS-1 GA/2020/2177 dt.12.03.2021	Gram Panchayat, VPO Jandwala Sotter, Teh. & Distt. Fatehabad. “For purchase of sports equipments for youth.”	1,00,000/-	SDO (C), Fatehabad.
566	U.O.No.CMS-1 GA/2020/2191 dt.12.03.2021	Shree Sanyas Ashram Sewa Sadan (Regn. No. 3410), Sanyas Ashram Road, Fatehabad. “For construction of Hall for social activities.”	3,00,000/-	SDO (C), Fatehabad.
567	U.O.No.CMS-1 GA/2020/2191 dt.12.03.2021	Shri Baba Ramdev Sewa Samiti (Regn. No. 106), Shakti Nagar, W. No. 1, Fatehabad. “For construction of Hall & Room for social activities.”	2,00,000/-	SDO (C), Fatehabad.
568	U.O.No.CMS-1 GA/2020/2191 dt.12.03.2021	Shri Yuva Life Line Club (Regn. No. 67), Vill. Banawali, Distt. Fatehabad. “For Purchase of Sports Equipments for youths.”	4,00,000/-	SDO (C), Fatehabad.
569	U.O.No.CMS-1 GA/2020/2191 dt.12.03.2021	Yuva Sports Club (Regn. No. 28), Vill. Dhangar, Distt. Fatehabad. “For Purchase of Sports Equipments for youths.”	2,00,000/-	SDO (C), Fatehabad.
570	U.O.No.CMS-1 GA/2020/2191 dt.12.03.2021	Shaheed Bhagat Singh Yuva Sports Club (Regn. No. 112), V.P.O. Ban Mandori, Distt. Fatehabad. “For Purchase of Sports Equipments for youths.”	1,00,000/-	SDO (C), Fatehabad.
571	U.O.No.CMS-1 GA/2020/2191 dt.12.03.2021	Shri Shri 1008 Swami Tejgiri Ji Kutia (Regn. No. 00266), Shivpuri, G.T. Road, Fatehabad. “For construction of Hall for social activities.”	3,00,000/-	SDO (C), Fatehabad.
572	U.O.No.CMS-1 GA/2020/2191 dt.12.03.2021	Ramdhari Ramlila Club and Yuva Sangthan (Regn. No. 00025), V.P.O. Mahomadpur Rohi, Teh. & Distt. Fatehabad. “For Purchase of Sports Equipments for youths.”	2,00,000/-	SDO (C), Fatehabad.
573	U.O.No.CMS-1 GA/2020/2191 dt.12.03.2021	Shri Yog Anubhav Sewa Samiti (Regn. No. 01464), Bhigar Road, Fatehabad. “For construction of Shed for social activities.”	3,00,000/-	SDO (C), Fatehabad.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
574	U.O.No.CMS-1 GA/2020/2191 dt.12.03.2021	Vishawkarma Dharamshalla and Welfare Society (Regn. No. 00087), Bighar Road, Fatehabad. "For construction of Hall for social activities."	4,00,000/-	SDO (C), Fatehabad.
575	U.O.No.CMS-1 GA/2020/2191 dt.12.03.2021	Sant Shiromani Sadguru Kabir Sahab Seva Samiti (Regn. No. 593), Vill. Khara Kheri, Fatehabad. "For construction of Hall for social activities."	2,00,000/-	SDO (C), Fatehabad.
576	U.O.No.CMS-1 GA/2020/2191 dt.12.03.2021	Shri Krishan Parnami Gaushala V Nandishala (Regn. No. 01352), Vill. Khara Kheri, Fatehabad. "For purchase of Fodder for Cows."	5,00,000/-	SDO (C), Fatehabad.
577	U.O.No.CMS-1 GA/2020/2178 dt.12.03.2021	Smt. Rajnish Devi W/o Late Sh. Sanjay Kumar, Vill. Kaimla, Distt. Karnal. "Financial assistance to Smt. Jajnish Devi for repair of house, being poor."	1,00,000/-	SDO (C), Gharaunda.
578	U.O.No.CMS-1 GA/2020/2178 dt.12.03.2021	Sh. Chaman S/o Sh. Tekchand Lal, Vill. Rasin, Distt. Karnal. "Financial assistance to Sh. Chaman for repair of house, being poor."	50,000/-	SDO (C), Gharaunda.
579	U.O.No.CMS-1 GA/2020/2178 dt.12.03.2021	Shivaji Welfare Trust (Regn. No. 2422), Vill. Rasulpur Khurd, Distt. Karnal. "For construction of Hall for Social activities."	1,00,000/-	SDO (C), Gharaunda.
580	U.O.No.CMS-1 GA/2020/2178 dt.12.03.2021	Smt. Roshni W/o Sh. Rasala, Vill. Nagla Megha, Distt. Karnal. "Financial assistance to Smt. Roshni for repair of house, being poor."	1,00,000/-	SDO (C), Karnal.
581	U.O.No.CMS-1 GA/2020/2178 dt.12.03.2021	Smt. Murti Devi W/o Late Sh. Jai Singh, Vill. Sohana, Distt. Karnal. "Financial assistance to Smt. Murti Devi for repair of house, being poor."	1,00,000/-	SDO (C), Karnal.
582	U.O.No.CMS-1 GA/2020/2178 dt.12.03.2021	Sh. Balkishan S/o Sh. Simak Ram, Vill. Faridpur, Distt. Karnal. "Financial assistance to Sh. Balkishan for repair of house, being poor."	1,50,000/-	SDO (C), Gharaunda.
583	U.O.No.CMS-1 GA/2020/2178 dt.12.03.2021	Smt. Saroj W/o Sh. Hari Ram, #27, W. No. 11, Bhatho wala Mohalla, Gharaunda, Distt. Karnal. "Financial assistance to Smt. Saroj for repair of house, being poor."	50,000/-	SDO (C), Gharaunda.
584	U.O.No.CMS-1 GA/2020/2178 dt.12.03.2021	Smt. Urmila W/o Sh. Rajinder Sharma, W. No. 6, Arya Nagar, Gharaunda, Distt. Karnal. "Financial assistance to Smt. Urmila for paralysis treatment of her son, being poor."	50,000/-	SDO (C), Gharaunda.
585	U.O.No.CMS-1 GA/2020/2178 dt.12.03.2021	Sh. Parveen Arora S/o Sh. Ram Lal, Vill. Chhoti Mangalpur, #43/1, Near ITI, Karnal. "Financial assistance to Sh. Parveen Arora for repair of house, being poor."	1,00,000/-	SDO (C), Karnal.
586	U.O.No.CMS-1 GA/2020/2178 dt.12.03.2021	Sh. Mahender Singh S/o Sh. Kala, Vill. Balheda, Distt. Karnal. "Financial assistance to Sh. Mahender Singh for repair of house, being poor."	1,50,000/-	SDO (C), Gharaunda.
587	U.O.No.CMS-1 GA/2020/2178 dt.12.03.2021	Smt. Kailash Rani W/o Late Sh. Ram Parkash, Vill. Kutail, Distt. Karnal. "Financial assistance to Smt. Kailash Rani for repair of house, being poor."	1,50,000/-	SDO (C), Gharaunda.
588	U.O.No.CMS-1 GA/2020/2179 dt.12.03.2021	Sh. Baljit Singh S/o Sh. Rulia Ram, Vill. Chhapra Khera, Distt. Karnal. "Financial assistance to Sh. Baljit Singh for repair of house, being poor."	1,00,000/-	SDO (C), Karnal.
589	U.O.No.CMS-1 GA/2020/2179 dt.12.03.2021	Smt. Vashno Devi W/o Sh. Ravinder Kumar, Vill. Kutail, Distt. Karnal. "Financial assistance to Smt. Vashno Devi for repair of house, being poor."	1,00,000/-	SDO (C), Gharaunda.
590	U.O.No.CMS-1 GA/2020/2179 dt.12.03.2021	Sh. Manoj S/o Sh. Puran Chand, Vill. Kutail, Distt. Karnal. "Financial assistance to Sh. Manoj for treatment of his daughter for FUC Harm with divided colostomy, being poor."	1,00,000/-	SDO (C), Gharaunda.
591	U.O.No.CMS-1 GA/2020/2179 dt.12.03.2021	Sh. Palaram S/o Sh. Dharam Singh, Vill. Kutail, Distt. Karnal. "Financial assistance to Sh. Palaram for repair of house, being poor."	1,00,000/-	SDO (C), Gharaunda.
592	U.O.No.CMS-1 GA/2020/2179 dt.12.03.2021	Sh. Rajeev S/o Sh. Jasmer, Vill. Beejna, Disttt. Karnal. "Financial assistance to Sh. Rajeev for repair of house, being poor."	50,000/-	SDO (C), Gharaunda.
593	U.O.No.CMS-1 GA/2020/2179 dt.12.03.2021	Sh. Subhash Chand S/o Sh. Wadhawa Ram, Vill. Bassi Akbarpur, Distt. Karnal. "Financial assistance to Sh. Subhash Chand for repair of house, being poor."	1,00,000/-	SDO (C), Gharaunda.
594	U.O.No.CMS-1 GA/2020/2179 dt.12.03.2021	Sh. Pradeep Kumar S/o Sh. Dharam Singh, Vill. Barsat, Distt. Karnal. "Financial assistance to Sh. Pradeep Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Gharaunda.
595	U.O.No.CMS-1 GA/2020/2179 dt.12.03.2021	Sh. Amit Kumar S/o Sh. Kanwar Pal, Vill. Nalwipar Tilla, Distt. Karnal. "Financial assistance to Sh. Amit for his paralysis treatmetnt, being poor."	50,000/-	SDO (C), Karnal.
596	U.O.No.CMS-1 GA/2020/2179 dt.12.03.2021	Sh. Sonu Kumar S/o Sh. Mohar Singh, Vill. Beejna, Distt. Karnal. "Financial assistance to Sh. Sonu Kumar for his Kidney treatment, being poor."	1,00,000/-	SDO (C), Gharaunda.
597	U.O.No.CMS-1 GA/2020/2179 dt.12.03.2021	Sh. Krishan Kumar S/o Sh. Munshi Ram, Vill. Kaimla, Distt. Karnal. "Financial assistance to Sh. Krishan Kumar for repair of house, being poor."	50,000/-	SDO (C), Gharaunda.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
598	U.O.No.CMS-1 GA/2020/2179 dt.12.03.2021	Smt. Monika Gera W/o Sh. Sanjay Gera, Ward No. 9, Gharaunda, Distt. Karnal. "Financial assistance to Smt. Monika Gera for repair of house, being poor."	50,000/-	SDO (C), Gharaunda.
599	U.O.No.CMS-1 GA/2020/2180 dt.12.03.2021	Smt. Mamta W/o Sh. Rajbir, Vill. Kutail, Distt. Karnal. "Financial assistance to Smt. Mamta for repair of house, being poor."	1,00,000/-	SDO (C), Gharaunda.
600	U.O.No.CMS-1 GA/2020/2180 dt.12.03.2021	Smt. Raj Rani W/o Sh. Surinder Kumar, #280, Hanuman Gali, Near Nagpal Sweets, Old City Karnal. "Financial assistance to Smt. Raj Rani for repair of house, being poor."	1,50,000/-	SDO (C), Karnal.
601	U.O.No.CMS-1 GA/2020/2180 dt.12.03.2021	Sh. Karam Singh S/o Sh. Mani Ram, Vill. Panauri, Distt. Karnal. "Financial assistance to Sh. Karam Singh for repair of house, being poor."	1,00,000/-	SDO (C), Gharaunda.
602	U.O.No.CMS-1 GA/2020/2180 dt.12.03.2021	Sh. Ram Chander S/o Sh. Vasaya Ram, Vill. Nagla Megha, Distt. Karnal. "Financial assistance to Sh. Ram Chander for repair of house, being poor."	1,00,000/-	SDO (C), Karnal.
603	U.O.No.CMS-1 GA/2020/2180 dt.12.03.2021	Sh. Mahipal Goswami S/o Sh. Krishan Lal, Vill. Kohand, Distt. Karnal. "Financial assistance to Sh. Mahipal Goswami for repair of house, being poor."	1,00,000/-	SDO (C), Gharaunda.
604	U.O.No.CMS-1 GA/2020/2180 dt.12.03.2021	Yuva Samaj Sudharak Sewa Samiti (Regn. No.00231), Karnal. "For organizing Mass Marriages of Poor Girls, Blood donation camps and Tree plantation."	1,50,000/-	SDO (C), Karnal.
605	U.O.No.CMS-1 GA/2020/2180 dt.12.03.2021	Sh. Om Prakash S/o Sh. Ram Dyal, Vill. Raipur Jattan, Distt. Karnal. "Financial assistance to Sh. Om Prakash for repair of house, being poor."	50,000/-	SDO (C), Gharaunda.
606	U.O.No.CMS-1 GA/2020/2180 dt.12.03.2021	Sh. Harish S/o Sh. Ramchander, Vill. Kaimla, Distt. Karnal. "Financial assistance to Sh. Harish for repair of house, being poor."	50,000/-	SDO (C), Gharaunda.
607	U.O.No.CMS-1 GA/2020/2180 dt.12.03.2021	Sh. Gurdial S/o Sh. Telu Ram, VPO Sangohi, Distt. Karnal. "Financial assistance to Sh. Gurdial for repair of house, being poor."	1,50,000/-	SDO (C), Karnal.
608	U.O.No.CMS-1 GA/2020/2180 dt.12.03.2021	Sh. Ram Parsad S/o Sh. Vinod Paswan, Durga Colony, Phoosgarh, Distt. Karnal. "Financial assistance to Sh. Ram Parsad Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Karnal.
609	U.O.No.CMS-1 GA/2020/2180 dt.12.03.2021	Smt. Kismat Devi W/o Sh. Balwan Singh, Vill. Kutail, Distt. Karnal. "Financial assistance to Smt. Kismat Devi for repair of house, being poor."	50,000/-	SDO (C), Gharaunda.
610	U.O.No.CMS-1 GA/2020/2181 dt.12.03.2021	Smt. Suman Devi W/o Sh. Mahabir, Vill. Barana, Distt. Panipat. "Financial assistance to Smt. Suman Devi for repair of house, being poor."	1,00,000/-	SDO (C), Panipat.
611	U.O.No.CMS-1 GA/2020/2182 dt.12.03.2021	Bhagwan Parshuram Foundation (Regn. No. 00301, #66, Arya Nagar, Assandh Road, Panipat. "For construction of Hall and Room for Social Activities."	4,00,000/-	SDO (C), Panipat.
612	U.O.No.CMS-1 GA/2020/2182 dt.12.03.2021	Shri Surat Singh Memorial Akhada Sewa Samiti (Regn. No. 00827), New Virat Nagar, Phase-III, Panipat. "For construction of Hall for Social Activities."	1,00,000/-	SDO (C), Panipat.
613	U.O.No.CMS-1 GA/2020/2182 dt.12.03.2021	The Yung Mind Welfare Society Panipat (Regn. No. 01707), Ist Floor, Malhotra Dhaba, Geeta Mandir Road, Panipat. "For construction of Hall and Room for Social Activities."	2,00,000/-	SDO (C), Panipat.
614	U.O.No.CMS-1 GA/2020/2182 dt.12.03.2021	Om Manav Kalyan Sewa Samiti Panipat (Regn. No. 00178), Susant City, Ansal, Sector 19, F-Block, Panipat. "For construction of Hall and Room for Social Activities."	7,00,000/-	SDO (C), Panipat.
615	U.O.No.CMS-1 GA/2020/2182 dt.12.03.2021	Shiv Shakti Mandir Sewa Samiti Babail (Regn. No. 00691), Vill. Babail, Teh. & Distt. Panipat. "For construction of Hall and Room for Social Activities."	2,00,000/-	SDO (C), Panipat.
616	U.O.No.CMS-1 GA/2020/2182 dt.12.03.2021	Shri Visav Karma Panchal Sabha, (Regn.No.74), Vishavkarma Mandir, Hari Singh Colony, Noorwala, Panipat. "For construction of Hall for Social Activities."	1,00,000/-	SDO (C), Panipat.
617	U.O.No.CMS-1 GA/2020/2182 dt.12.03.2021	District Wrestling Association Panipat, (Regn. No. 01363), # 381-R, Model Town, Panipat. "For construction of Hall for Social Activities."	1,00,000/-	SDO (C), Panipat.
618	U.O.No.CMS-1 GA/2020/2182 dt.12.03.2021	Jan Kalyan and Krishi Vikas Samithi (Regd.), 11, Arya Enclave, Risalu Road, Panipat. "For construction of Hall for Social Activities."	1,00,000/-	SDO (C), Panipat.
619	U.O.No.CMS-1 GA/2020/2182 dt.12.03.2021	Sh. Rajesh S/o Sh. Harpal, Vill. Ugrakheri, Teh. & Distt. Panipat. "Financial assistance to Sh. Rajesh for repair of house, being poor."	50,000/-	SDO (C), Panipat.
620	U.O.No.CMS-1 GA/2020/2182 dt.12.03.2021	Sh. Noor Alam S/o Sh. Nisar Ahmad, #9849, W.No. 6, Behind Shiv Mandir, Bharat Nagar, Panipat. "Financial assistance to Sh. Noor Alam for repair of house, being poor."	50,000/-	SDO (C), Panipat.
621	U.O.No.CMS-1 GA/2020/2183 dt.12.03.2021	Sh. Rajpal S/o Sh. Ram Ditta, Vill. Kachroli, Teh. & Distt. Panipat. "Financial assistance to Sh. Rajpal for repair of house, being poor."	50,000/-	SDO (C), Panipat.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
622	U.O.No.CMS-1 GA/2020/2183 dt.12.03.2021	Sh. Sharafat S/o Sh. Muzzafar Ali, Vill. Khotpura, Teh. & Distt. Panipat. “Financial assistance to Sh. Sharafat for repair of house, being poor.”	50,000/-	SDO (C), Panipat.
623	U.O.No.CMS-1 GA/2020/2183 dt.12.03.2021	Sh. Ishwar Singh S/o Sh. Sunehra Singh, Saini Colony, Kabri Road, Panipat. “Financial assistance to Sh. Ishwar Singh for repair of house, being poor.”	50,000/-	SDO (C), Panipat.
624	U.O.No.CMS-1 GA/2020/2183 dt.12.03.2021	Smt. Vidhawati W/o Sh. Suresh Kumar, #2126, Ward No. 2, Noor Wala, Moti Ram Colony, Panipat. “Financial assistance to Smt. Vidhawati for her diabetes treatment, being poor.”	90,000/-	SDO (C), Panipat.
625	U.O.No.CMS-1 GA/2020/2183 dt.12.03.2021	Sh. Bhula S/o Sh. Mamraj, Vill. Assan Kalan, Teh. & Distt. Panipat. “Financial assistance to Sh. Bhula for repair of house, being poor.”	50,000/-	SDO (C), Panipat.
626	U.O.No.CMS-1 GA/2020/2183 dt.12.03.2021	Sh. Ram Babu S/o Sh. Joginder, #280, Geeta Colony, Panipat. “Financial assistance to Sh. Ram Babu for repair of house, being poor.”	50,000/-	SDO (C), Panipat.
627	U.O.No.CMS-1 GA/2020/2183 dt.12.03.2021	Smt. Ram Kali W/o Sh. Randhir, Vill. Didwari, Teh. & Distt. Panipat. “Financial assistance to Smt. Ram Kali for repair of house, being poor.”	90,000/-	SDO (C), Panipat.
628	U.O.No.CMS-1 GA/2020/2183 dt.12.03.2021	Smt. Sheela Devi W/o Sh. Balraj, Vill. Babail, Teh. & Distt. Panipat. “Financial assistance to Smt. Sheela for repair of house, being poor.”	70,000/-	SDO (C), Panipat.
629	U.O.No.CMS-1 GA/2020/2183 dt.12.03.2021	Smt. Raman W/o Surender Kumar, Vill. Risalu, Teh. & Distt. Panipat. “Financial assistance to Smt. Raman for repair of house, being poor.”	50,000/-	SDO (C), Panipat.
630	U.O.No.CMS-1 GA/2020/2183 dt.12.03.2021	Sh. Jai Kumar Jangra S/o Sh. Sadhu Ram, #1460, Vadhwa Ram Colony, Panipat. “Financial assistance to Sh. Jai Kumar Jangra for repair of house, being poor.”	50,000/-	SDO (C), Panipat.
631	U.O.No.CMS-1 GA/2020/2183 dt.12.03.2021	Smt. Seema W/o Sh. Deepak, #1106, Gali No. 1, Desraj Colony, Panipat. “Financial assistance to Smt. Seema for repair of house, being poor.”	50,000/-	SDO (C), Panipat.
632	U.O.No.CMS-1 GA/2020/2184 dt.12.03.2021	Sh. Jitender Kumar S/o Sh. Phool Singh, #1775, Parshu Ram Colony, Ward No. 2, Panipat. “Financial assistance to Sh. Jitender Kumar for repair of house, being poor.”	50,000/-	SDO (C), Panipat.
633	U.O.No.CMS-1 GA/2020/2184 dt.12.03.2021	Sh. Man Singh S/o Sh. Sardara, #1256, W. No. 2, Noorwala, Panipat. “Financial assistance to Sh. Man Singh for repair of house, being poor.”	50,000/-	SDO (C), Panipat.
634	U.O.No.CMS-1 GA/2020/2184 dt.12.03.2021	Smt. Rama Devi W/o Sh. Krishan Lal, #2283, New Diwan Nagar, Kachcha Camp, Panipat. “Financial assistance to Smt. Rama Devi for repair of house, being poor.”	50,000/-	SDO (C), Panipat.
635	U.O.No.CMS-1 GA/2020/2184 dt.12.03.2021	Smt. Kamlesh Devi W/o Sh. Inderpal, Vill. Bursham, Teh. & Distt. Panipat. “Financial assistance to Smt. Kamlesh Devi for repair of house, being poor.”	50,000/-	SDO (C), Panipat.
636	U.O.No.CMS-1 GA/2020/2184 dt.12.03.2021	Smt. Vidhya W/o Sh. Ram Chander Mourya, Vidyanand Colony, Panipat. “Financial assistance to Smt. Vidhya for repair of house, being poor.”	50,000/-	SDO (C), Panipat.
637	U.O.No.CMS-1 GA/2020/2184 dt.12.03.2021	Smt. Kamlesh W/o Ram Phal, #123/7, Moti Ram Colony, Noorwala, Panipat. “Financial assistance to Smt. Kamlesh for repair of house, being poor.”	50,000/-	SDO (C), Panipat.
638	U.O.No.CMS-1 GA/2020/2184 dt.12.03.2021	Smt. Meena Srivastava W/o Late Sh. Madan Srivastava, #1468, Jasbir Colony, Noorwala, Panipat. “Financial assistance to Smt. Meena Srivastava for repair of house, being poor.”	50,000/-	SDO (C), Panipat.
639	U.O.No.CMS-1 GA/2020/2184 dt.12.03.2021	Smt. Noorjahan W/o Sh. Jakir, Vill. Hathwala, Teh. Samalkha, Distt. Panipat. “Financial assistance to Smt. Noorjahan for repair of house, being poor.”	50,000/-	SDO (C), Samalkha.
640	U.O.No.CMS-1 GA/2020/2184 dt.12.03.2021	Smt. Deepa W/o Sh. Satish Kumar, Vill. Sewah, Panipat. “Financial assistance to Smt. Deepa for repair of house, being poor.”	50,000/-	SDO (C), Panipat.
641	U.O.No.CMS-1 GA/2020/2184 dt.12.03.2021	Smt. Anita W/o Sh. Sohan Lal, Vill. Barana, Teh. & Distt. Panipat. “Financial assistance to Smt. Anita for repair of house, being poor.”	50,000/-	SDO (C), Panipat.
642	U.O.No.CMS-1 GA/2020/2185 dt.12.03.2021	Sh. Surender S/o Sh. Ruli Ram, W. No. 1, VPO Sorda Kadim, Teh. Loharu, Distt. Bhiwani. “Financial assistance to Sh. Surender to compensate the loss due to death of his wife (Sunita) in a road accident on 21.02.2021 and treatment of his son (Parveen) injured in the same accident, being poor.”	1,50,000/-	SDO (C), Loharu.
643	U.O.No.CMS-1 GA/2020/2185 dt.12.03.2021	Smt. Neelam Devi W/o Sh. Surajbhan, W. No. 1, VPO Sorda Kadim, Teh. Loharu, Distt. Bhiwani. “Financial assistance to Smt. Neelam Devi to compensate the loss due to death of her son (Monu) in a road accident on 21.02.2021.”	1,00,000/-	SDO (C), Loharu.
644	U.O.No.CMS-1 GA/2020/2185 dt.12.03.2021	Smt. Kamlesh W/o Sh. Raj Kumar, VPO Sorda Kadim, Teh. Loharu, Distt. Bhiwani. “Financial assistance to Smt. Kamlesh to compensate the loss due to death of her mother in law (Sugna Devi) in a road accident on 21.02.2021.”	1,00,000/-	SDO (C), Loharu.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
645	U.O.No.CMS-1 GA/2020/2185 dt.12.03.2021	Smt. Suman W/o Late Sh. Ramnarayan, VPO Sorda Kadim, Teh. Loharu, Distt. Bhiwani. "Financial assistance to Smt. Suman to compensate the loss due to death of her husband (Ramnarayan) in a road accident on 21.02.2021."	1,00,000/-	SDO (C), Loharu.
646	U.O.No.CMS-1 GA/2020/2185 dt.12.03.2021	Sh. Krishan Lal S/o Sh. Raj Kumar, VPO Sorda Kadim, Teh. Loharu, Distt. Bhiwani. "Financial assistance to Sh. Krishan Lal to compensate the loss due to death of his Grandmother (Kalawati) in a road accident on 21.02.2021."	1,00,000/-	SDO (C), Loharu.
647	U.O.No.CMS-1 GA/2020/2185 dt.12.03.2021	Sh. Sher Singh S/o Sh. Bhagwana Ram, VPO Sorda Kadim, Teh. Loharu, Distt. Bhiwani. "Financial assistance to Sh. Sher Singh to compensate the loss due to death of his wife (Bhateri) in a road accident on 21.02.2021."	1,00,000/-	SDO (C), Loharu.
648	U.O.No.CMS-1 GA/2020/2186 dt.12.03.2021	Sh. Ramshwroop S/o Sh. Amer Singh, VPO Sorda Kadim, Teh. Loharu, Distt. Bhiwani. "Financial assistance to Sh. Ramshwroop for his treatment injured in road accident on 21.02.2021, being poor."	50,000/-	SDO (C), Loharu.
649	U.O.No.CMS-1 GA/2020/2186 dt.12.03.2021	Sh. Rohtash S/o Sh. Bala Ram, VPO Sorda Kadim, Teh. Loharu, Distt. Bhiwani. "Financial assistance to Sh. Rohtash for treatment of his son (Ayush) injured in road accident on 21.02.2021, being poor."	50,000/-	SDO (C), Loharu.
650	U.O.No.CMS-1 GA/2020/2186 dt.12.03.2021	Smt. Manisha W/o Sh. Rohtash, VPO Sorda Kadim, Teh. Loharu, Distt. Bhiwani. "Financial assistance to Smt. Manisha for her treatment injured in road accident on 21.02.2021, being poor."	50,000/-	SDO (C), Loharu.
651	U.O.No.CMS-1 GA/2020/2186 dt.12.03.2021	Smt. Rajbala W/o Sh. Satyanarayan, VPO Sorda Kadim, Teh. Loharu, Distt. Bhiwani. "Financial assistance to Smt. Rajbala for her treatment injured in a road accident on 21.02.2021, being poor."	50,000/-	SDO (C), Loharu.
652	U.O.No.CMS-1 GA/2020/2186 dt.12.03.2021	Sh. Satyanarayan Khanna S/o Sh. Manohar Lal, VPO Behal, Teh. Loharu, Distt. Bhiwani. "Financial assistance to Sh. Satyanarayan Khanna for his treatment injured in road accident on 21.02.2021, being poor."	50,000/-	SDO (C), Loharu.
653	U.O.No.CMS-1 GA/2020/2186 dt.12.03.2021	Smt. Manju W/o Sh. Rajkumar, VPO Sorda Kadim, Teh. Loharu, Distt. Bhiwani. "Financial assistance to Smt. Manju for treatment of herself, her husband (Rajkumar) and her son (Sonu) all injured in road accident on 21.02.2021, being poor."	1,50,000/-	SDO (C), Loharu.
654	U.O.No.CMS-1 GA/2020/2187 dt.12.03.2021	Veer Eklavya Jan Kalyan Samiti Kithana (Regn. No. 01969), Vill. Kithana, Distt. Kaithal. "For construction of Hall Room in Vill. Kithana for general public use."	11,00,000/-	SDO (C), Kaithal.
655	U.O.No.CMS-1 GA/2020/2189 dt.12.03.2021	Shree Valmiki Sabha Ramgarh Majra (Regn. No. 01143), Vill. Ramgarh Majra, P.O. Fatehgarh Tumbi, Tehsil Bilaspur, Distt. Yamuna Nagar. "For construction of Bhagwan Valmiki Bhawan in Vill. Ramgarh Majra for general public use."	7,00,000/-	SDO (C), Bilaspur.
656	U.O.No.CMS-1 GA/2020/2435 dt.15.03.2021	Municipal Council, Sirsa. "For purchase of Open Gym Equipments for installation in Model Park, Sector 20, Sirsa."	3,50,000/-	SDO (C), Sirsa.
657	U.O.No.CMS-1 GA/2020/2436 dt.15.03.2021	Sh. Jai Singh S/o Sh. Dila Ram, Vill. Bhilpura, Teshil Chhachhrauli, Distt. Yamunanagar. "Financial assistance to Sh. Jai Singh for Kidney transplant treatment of his son (Satbir), being poor."	1,00,000/-	SDO (C), Bilaspur.
658	U.O.No.CMS-1 GA/2020/2437 dt.15.03.2021	Markanda National College Shahabad Markanda, Distt. Kurukshetra. "For paint and whitewash of College building."	2,00,000/-	SDO (C), Shahabad.
659	U.O.No.CMS-1 GA/2020/2437 dt.15.03.2021	Arya Girls Senior Secondary School (Code 11194), Shahabad Markanda, Distt. Kurukshetra. "For repair of School building."	2,00,000/-	SDO (C), Shahabad.
660	U.O.No.CMS-1 GA/2020/2437 dt.15.03.2021	Mata Rukmani Rai Arya Senior Secondary School, Ladwa Road, Kharindwa, Block Shahabad (M), Distt. Kurukshetra. "For Purchase of Sports Equipments in the School."	6,00,000/-	SDO (C), Shahabad.
661	U.O.No.CMS-1 GA/2020/2437 dt.15.03.2021	Singh Sabha Gurudwara Sahib Shekhpura Chammu (Regn. No. 02133), Vill. Shekhpura Chammu, Distt. Kurukshetra. "For installation of Water Coolers and taps for general public use."	2,00,000/-	SDO (C), Shahabad.
662	U.O.No.CMS-1 GA/2020/2437 dt.15.03.2021	Sh. Karam Pal S/o Sh. Rasal Singh, Vill. Malik Pur, PO Madan Pur, Tehsil Shahabad (M), Distt. Kurukshetra. "Financial assistance to Sh. Karam Pal for repair of house, being poor."	50,000/-	SDO (C), Shahabad.
663	U.O.No.CMS-1 GA/2020/2437 dt.15.03.2021	Sh. Suresh Kumar S/o Sh. Jeet Ram, VPO Landhi, Ward No. 6, Tehsil Shahabad (M), Distt. Kurukshetra. "Financial assistance to Sh. Suresh Kumar for repair of house, being poor."	50,000/-	SDO (C), Shahabad.
664	U.O.No.CMS-1 GA/2020/2437 dt.15.03.2021	Sh. Gurvinder Singh S/o Sh. Jarnail Singh, Vill Dhola Majra, PO Rattan Garh, Tehsil Shahabad (M), Distt. Kurukshetra. "Financial assistance to Sh. Gurvinder Singh for repair of house, being poor."	1,50,000/-	SDO (C), Shahabad.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
665	U.O.No.CMS-1 GA/2020/2437 dt.15.03.2021	Sh. Randeep Singh S/o Sh. Sawan Singh, Vill. Kathwah, PO Kalsana, Tehsil Shahabad (M), Distt. Kurukshetra. "Financial assistance to Sh. Randeep Singh for repair of house, being poor."	2,00,000/-	SDO (C), Shahabad.
666	U.O.No.CMS-1 GA/2020/2437 dt.15.03.2021	Sh. Satnam Singh S/o Sh. Bhadur Singh, Vill. Dhakala, PO Tigri, Tehsil Shahabad (M), Distt. Kurukshetra. "Financial assistance to Sh. Satnam Singh for repair of house, being poor."	1,70,000/-	SDO (C), Shahabad.
667	U.O.No.CMS-1 GA/2020/2438 dt.15.03.2021	Sh. Ranjit Singh S/o Sh. Shiv Singh, Vill. Padlu, PO Rawa, Tehsil Shahabad, Distt. Kurukshetra. "Financial assistance to Sh. Ranjit Singh for repair of house, being poor."	1,50,000/-	SDO (C), Shahabad.
668	U.O.No.CMS-1 GA/2020/2438 dt.15.03.2021	Sh. Virender S/o Sh. Ram Sauroop, Vill. Teora, PO Rattan Garh, Tehsil Shahabad, Distt. Kurukshetra. "Financial assistance to Sh. Virender for repair of house, being poor."	1,50,000/-	SDO (C), Shahabad.
669	U.O.No.CMS-1 GA/2020/2438 dt.15.03.2021	Sh. Prabhjeet Singh S/o Sh. Satnam Singh, #100/13, Dr. Harnam Singh Gali, Shahabad (M), Distt. Kurukshetra. "Financial assistance to Sh. Prabhjeet Singh for repair of house, being poor."	2,00,000/-	SDO (C), Shahabad.
670	U.O.No.CMS-1 GA/2020/2438 dt.15.03.2021	Sh. Satish Kumar S/o Late Sh. Rishi Pal, VPO Tangor, Tehsil Shahabad, Distt. Kurukshetra. "Financial assistance to Sh. Satish Kumar for repair of house, being poor."	1,20,000/-	SDO (C), Shahabad.
671	U.O.No.CMS-1 GA/2020/2438 dt.15.03.2021	Sh. Roshan Lal S/o Sh. Mangal Ram, Vill. Chhapra, PO Jandheri, Tehsil Shahabad, Distt. Kurukshetra. "Financial assistance to Sh. Roshan Lal for repair of house, being poor."	1,50,000/-	SDO (C), Shahabad.
672	U.O.No.CMS-1 GA/2020/2438 dt.15.03.2021	Sh. Sahil Kumar S/o Sh. Raj Pal, Vill. Yari, PO Deegh, Tehsil Shahabad, Distt. Kurukshetra. "Financial assistance to Sh. Sahil Kumar for repair of house, being poor."	1,60,000/-	SDO (C), Shahabad.
673	U.O.No.CMS-1 GA/2020/2438 dt.15.03.2021	Sh. Surinder Singh S/o Sh. Jai Parkash, Vill. Teora, PO Rattan Garh, Tehsil Shahabad, Distt. Kurukshetra. "Financial assistance to Sh. Surinder Singh for repair of house, being poor."	1,50,000/-	SDO (C), Shahabad.
674	U.O.No.CMS-1 GA/2020/2438 dt.15.03.2021	Sh. Ravi S/o Om Parkash, Vill. Teora, PO Rattan Garh, Tehsil Shahabad, Distt. Kurukshetra. "Financial assistance to Sh. Ravi for repair of house, being poor."	1,00,000/-	SDO (C), Shahabad.
675	U.O.No.CMS-1 GA/2020/2438 dt.15.03.2021	Sh. Ravi Kumar S/o Sh. Balkar Singh, Vill. Yari, PO Deegh, Tehsil Shahabad, Distt. Kurukshetra. "Financial assistance to Sh. Ravi Kumar for repair of house, being poor."	1,00,000/-	SDO (C), Shahabad.
676	U.O.No.CMS-1 GA/2020/2520 dt.16.03.2021	Shruti Vijan Acharyakulam, Vill. Chhapra, Tehsil Shahabad Markanda, Distt. Kurukshetra. "For construction of Gurukul Hostel."	11,00,000/-	SDO (C), Shahabad (M).
677	U.O.No.CMS-1 GA/2020/2574 dt.17.03.2021	Global Inspiration & Enlightenment Organization of Bhagwad Gita (Regn. No.1668), K.D.B Road, Kurukshetra. "For Construction of Building and Hall for general public use."	21,00,000/-	SDO (C), Thanesar.
678	U.O.No.CMS-1 GA/2020/2439 dt.15.03.2021	Municipal Council, Hansi, Distt. Hisar. "For purchase & installation of Water Cooler, Music System and repair of Fountain in Lala Hukam Chand Jain Park."	4,00,000/-	SDO (C), Hansi.
679	U.O.No.CMS-1 GA/2020/2439 dt.15.03.2021	Mrs. Manju Rani W/o Late Sh. Jagdish Kumar, #331/24 Bhoga Ram Colony, Hansi, Distt. Hisar. "Financial assistance to Mrs. Manju Rani for repair of house, being poor."	1,50,000/-	SDO (C), Hansi.
680	U.O.No.CMS-1 GA/2020/2439 dt.15.03.2021	Sh. Jitender S/o Sh. Bansi Dhar, H.No. 185/24, Bhoga Ram Colony, Hansi, Distt. Hisar. "Financial assistance to Sh. Jitender for his brain disease treatment, being poor."	50,000/-	SDO (C), Hansi.
681	U.O.No.CMS-1 GA/2020/2439 dt.15.03.2021	Sh. Assa Singh S/o Sh. Sant Lal, Kutiya Ward No. 24, Hansi, Distt. Hisar. "Financial assistance to Sh. Assa Singh for his brain disease treatment, being poor."	20,000/-	SDO (C), Hansi.
682	U.O.No.CMS-1 GA/2020/2439 dt.15.03.2021	Mrs. Sunita Rani W/o Sh. Surender Kumar, #170, Arya Nagar, Near Bhatia Kutia, Hansi, Distt. Hisar. "Financial assistance to Mrs. Sunita Rani for repair of house, being poor."	20,000/-	SDO (C), Hansi.
683	U.O.No.CMS-1 GA/2020/2439 dt.15.03.2021	Sh. Bhola Nath S/o Sh. Sant Lal, Taneja Bhawan, Partap Bazar, Hansi, Distt. Hisar. "Financial assistance to Sh. Bhola Nath for repair of house, being poor."	25,000/-	SDO (C), Hansi.
684	U.O.No.CMS-1 GA/2020/2439 dt.15.03.2021	Sh. Somnath Maidan S/o Sh. Ramswroop, Jagdish Colony, Hansi, Distt. Hisar. "Financial assistance to Sh. Somnath Maidan for his cancer treatment, being poor."	1,00,000/-	SDO (C), Hansi.
685	U.O.No.CMS-1 GA/2020/2439 dt.15.03.2021	Sh. Jagdiesh Ram S/o Sh. Lilu Ram, #390/1, Char Kutub Gate, Hansi, Distt. Hisar. "Financial assistance to Sh. Jagdiesh Ram for repair of house, being poor."	50,000/-	SDO (C), Hansi.
686	U.O.No.CMS-1 GA/2020/2439 dt.15.03.2021	Sh. Rattan Singh S/o Sh. Chandgi Ram, #16, Ram Singh Colony, Hansi, Distt. Hisar. "Financial assistance to Sh. Rattan Singh for repair of house, being poor."	40,000/-	SDO (C), Hansi.
687	U.O.No.CMS-1 GA/2020/2441 dt.15.03.2021	Sh. Pawan Kumar S/o Sh. Manphul, #964, Vill. Khumba, Teh. Hansi, Distt. Hisar. "Financial assistance to Sh. Pawan Kumar for repair of house, being poor."	50,000/-	SDO (C), Hansi.
688	U.O.No.CMS-1 GA/2020/2441 dt.15.03.2021	Smt. Neetu W/o Satish, #182/1, Char Kutub Gate, Hansi, Distt. Hisar. "Financial assistance to Smt. Neetu for repair of house, being poor."	20,000/-	SDO (C), Hansi.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
689	U.O.No.CMS-1 GA/2020/2441 dt.15.03.2021	Gram Panchyat, Chenot, Tehsil Hansi, (BDPO-1 Hansi), Distt. Hisar. “For purchase of Computer and Furniture for Library in Dhanak Chaupal (Khangwal Panna).”	2,00,000/-	SDO (C), Hansi.
690	U.O.No.CMS-1 GA/2020/2441 dt.15.03.2021	Gram Panchya, Kanwari, Tehsil Hansi, (BDPO-1 Hansi), Distt. Hisar. “For installation of Solar Power System in GSSS.”	5,00,000/-	SDO (C), Hansi.
691	U.O.No.CMS-1 GA/2020/2441 dt.15.03.2021	Gram Panchyat Puthi Manglkhan, Tehsil Hansi (BDPO-1 Hansi), Distt. Hisar. “For purchase & installation of Fans in GSSS.”	75,000/-	SDO (C), Hansi.
692	U.O.No.CMS-1 GA/2020/2441 dt.15.03.2021	Gram Panchyat, Vill. Umra, (BDPO-1 Hansi), Tehsil Hansi, Distt. Hisar. “For repair of Well (Kuwan) in SC Basti.”	1,50,000/-	SDO (C), Hansi.
693	U.O.No.CMS-1 GA/2020/2441 dt.15.03.2021	Baba Banda Singh Bahadur Sikh Sampardai (Bharat) Regd., Hansi, Distt. Hisar. “For purchase of Books for Library.”	50,000/-	SDO (C), Hansi.
694	U.O.No.CMS-1 GA/2020/2441 dt.15.03.2021	Sh. Krishan Kumar S/o Sh. Ram Lal, R/o Dhola Kuwan, Hansi, Distt. Hisar. “Financial assistance to Sh. Krishan Kumar for repair of house, being poor.”	50,000/-	SDO (C), Hansi.
695	U.O.No.CMS-1 GA/2020/2441 dt.15.03.2021	Guru Nanak Education Society, Dadal Park, Hansi, Distt. Hisar. “For construction of Toilet, Bathroom and purchase of Water Tank.”	50,000/-	SDO (C), Hansi.
696	U.O.No.CMS-1 GA/2020/2536 dt.16.03.2021	Gram Panchayat, Ladwa, Tehsil Barwala, Distt. Hisar. “For construction of IPB Street from village to Sheetla Mata Mandir.”	9,00,000/-	SDO (C), Barwala.
697	U.O.No.CMS-1 GA/2020/2536 dt.16.03.2021	Gram Panchayat, Khokha, Tehsil Barwala, Distt. Hisar. “For construction of Boundary Wall of BC Chaupal.”	1,50,000/-	SDO (C), Barwala.
698	U.O.No.CMS-1 GA/2020/2536 dt.16.03.2021	Gram Panchayat, Rajli, Tehsil Barwala, Distt. Hisar. “i) Rs.2.00 lakh for construction of IPB Street from house of Sh. Raju S/o Sh. Beli Ram to the House of Sh. Rajbir S/o Sh. Hawa Singh ii) Rs.2.00 lakh for construction of IPB Street from house of Sh. Anil S/o Sh. Prem Singh to the House of Sh. Rajbir S/o Sh. Ramdhari. iii) Rs.2.00 lakh for construction of IPB Street from house of Sh. Raghuvir S/o Sh. Surat Singh to the House of Sh. Balwan S/o Sh. Dhoop Singh iv) Rs.8.39 lakh for construction of IPB Street from house of Sh. Jaibir S/o Sh. Sugad to the House of Sh. Rameshwar Fauji.”	14,39,000/-	SDO (C), Barwala.
699	U.O.No.CMS-1 GA/2020/2536 dt.16.03.2021	Gram Panchayat, Dhansu, Tehsil Barwala, Distt. Hisar. “i) Rs.1.11 lakh for construction of Water Tank in Radhakrishan Gaushala and Drain. ii) Rs.2.00 lakh for construction of Library Veranda.”	3,11,000/-	SDO (C), Barwala.
700	U.O.No.CMS-1 GA/2020/2536 dt.16.03.2021	Gram Panchayat, Niyana, Tehsil Barwala, Distt. Hisar. “For construction of IPB Street from house of Sh. Suresh Master to house of Sh. Devender Sharma.”	3,00,000/-	SDO (C), Barwala.
701	U.O.No.CMS-1 GA/2020/2440 dt.15.03.2021	Gram Panchyat Mandaula, Teh. & Distt. Charkhi Dadri. “For purchase of Open Gym Equipments for youths.”	2,50,000/-	SDO (C), Charkhi Dadri.
702	U.O.No.CMS-1 GA/2020/2440 dt.15.03.2021	Gram Panchyat Jawa, Teh. & Distt. Charkhi Dadri. “For purchase of Open Gym Equipments for youths.”	2,50,000/-	SDO (C), Charkhi Dadri.
703	U.O.No.CMS-1 GA/2020/2440 dt.15.03.2021	Gram Panchyat Kadma, Teh. Badra, Distt. Charkhi Dadri. “For purchase of Open Gym Equipments for youths.”	2,50,000/-	SDO (C), Charkhi Dadri.
704	U.O.No.CMS-1 GA/2020/2440 dt.15.03.2021	Gram Panchyat Chidiya, Teh. & Distt. Charkhi Dadri. “For purchase of Open Gym Equipments for youths.”	2,50,000/-	SDO (C), Charkhi Dadri.
705	U.O.No.CMS-1 GA/2020/2440 dt.15.03.2021	Gram Panchyat Dhani Phogat, Teh. & Distt. Charkhi Dadri. “For purchase of Open Gym Equipments for youths.”	2,50,000/-	SDO (C), Charkhi Dadri.
706	U.O.No.CMS-1 GA/2020/2440 dt.15.03.2021	Gram Panchyat Kakdoulai Hukami, Teh. Badhra, Distt. Charkhi Dadri. “For purchase of Open Gym Equipments for youths.”	2,50,000/-	SDO (C), Badhra.
707	U.O.No.CMS-1 GA/2020/2440 dt.15.03.2021	Gram Panchyat Kari Dharni, Teh. Badhra, Distt. Charkhi Dadri. “For purchase of Open Gym Equipments for youths.”	2,50,000/-	SDO (C), Badhra.
708	U.O.No.CMS-1 GA/2020/2440 dt.15.03.2021	Gram Panchyat Hadouda Kalan, Teh. Badhra, Distt. Charkhi Dadri. “For purchase of Open Gym Equipments for youths.”	2,50,000/-	SDO (C), Badhra.
709	U.O.No.CMS-1 GA/2020/2440 dt.15.03.2021	Gram Panchyat Dwarka, Teh. Badhra, Distt. Charkhi Dadri. “For purchase of Open Gym Equipments for youths.”	2,50,000/-	SDO (C), Badhra.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
710	U.O.No.CMS-1 GA/2020/2440 dt.15.03.2021	Gram Panchyat Badrai, Teh. Badhra, Distt. Charkhi Dadri. “For purchase of Open Gym Equipments for youths.”	2,50,000/-	SDO (C), Badhra.
711	U.O.No.CMS-1 GA/2020/2440 dt.15.03.2021	Gram Panchyat Mandi Kehar, Teh. Badhra, Distt. Charkhi Dadri. “For purchase of Open Gym Equipments for youths.”	2,50,000/-	SDO (C), Badhra.
712	U.O.No.CMS-1 GA/2020/2521 dt.16.03.2021	Sh. Vijay Kumar Sharma S/o Sh. Keshwa Nand, #A/250, Dabua Colony, NIT Faridabad. “Financial assistance to Sh. Vijay Kumar Sharma for repair of house, being poor.”	2,00,000/-	SDO (C), Badkhal.
713	U.O.No.CMS-1 GA/2020/2521 dt.16.03.2021	Smt. Ridhi Bala W/o Sh. Sanjeev, #3278, Block A, SGM Nagar, Faridabad. “Financial assistance to Smt. Ridhi Bala for repair of house, being poor.”	2,00,000/-	SDO (C), Badkhal.
714	U.O.No.CMS-1 GA/2020/2522 dt.16.03.2021	Gram Panchayat, Sunderpur, Distt. Jind. “For construction of ILPB Street from Manoharpur-Sunderpur Road to house of Sh. Mahender S/o Sh. Badlu Ram.”	3,50,000/-	SDO (C), Jind.
715	U.O.No.CMS-1 GA/2020/2522 dt.16.03.2021	Gram Panchayat, Kharenti, Distt. Jind. “For Completion of Ambedkar Bhawan.”	8,50,000/-	SDO (C), Jind.
716	U.O.No.CMS-1 GA/2020/2522 dt.16.03.2021	Gram Panchayat, Bahbalpur, Distt. Jind. “For Repair of General Chopal.”	5,00,000/-	SDO (C), Jind.
717	U.O.No.CMS-1 GA/2020/2522 dt.16.03.2021	Gram Panchayat, Kharak Ram Ji, Distt. Jind.“i) Rs.5.50 lakh for construction of ILPB Street from Kharak Ram Ji - Asan Road to House of Sh. Pawan S/o Sh. Balbir ii) Rs.3.50 lakh for construction of ILPB Street from Kharak Ram Ji-Chabri Road to House of Sh. Satyawar S/o Sh. Molad Ram.”	9,00,000/-	SDO (C), Jind.
718	U.O.No.CMS-1 GA/2020/2522 dt.16.03.2021	Gram Panchayat, Nandgarh, Distt. Jind. “For construction of ILPB Street from Nandgarh-Dhigana Road to house of Sh. Hoshiyar S/o Sh. Moti Ram.”	5,00,000/-	SDO (C), Jind.
719	U.O.No.CMS-1 GA/2020/2616 dt.19.03.2021	Sh. Baldev S/o Sh. Shyam Lal, Tilla Plot, Ward 2, Cheeka, Distt. Guhla. “Financial assistance to Sh. Baldev for purchase of Electric Tricycle, being poor Divyang.”	40,000/-	SDO (C), Guhla.
720	U.O.No.CMS-1 GA/2020/2616 dt.19.03.2021	Ms. Krishana Devi W/D/o Sh. Kartar Singh, W-10 Salempur, Cheeka, Distt. Kaithal. “Financial assistance to Ms. Krishana Devi for purchase of Electric Tricycle, being poor Divyang.”	40,000/-	SDO (C), Guhla.
721	U.O.No.CMS-1 GA/2020/2616 dt.19.03.2021	Smt. Shama Sharma W/o Sh. Naresh Kumar, #110, Ward 6, Guhla Road, Cheeka, Distt. Kaithal. “Financial assistance to Smt. Shama Sharma for purchase of Electric Tricycle, being poor Divyang.”	40,000/-	SDO (C), Guhla.
722	U.O.No.CMS-1 GA/2020/2616 dt.19.03.2021	Sh. Bhagwan Singh S/o Sh. Mahinder Singh, Ward 9, Cheeka, Distt. Kaithal. “Financial assistance to Sh. Bhagwan for purchase of Electric Tricycle, being poor Divyang.”	40,000/-	SDO (C), Guhla.
723	U.O.No.CMS-1 GA/2020/2616 dt.19.03.2021	Smt. Nirmal Kaur W/o Sh. Ram Niwas, Vill. Khushal Majra, Distt. Kaithal. “Financial assistance to Smt. Nimal Kaur for purchase of Electric Tricycle, being poor Divyang.”	40,000/-	SDO (C), Guhla.
724	U.O.No.CMS-1 GA/2020/2616 dt.19.03.2021	Smt. Sinder Kour W/o Sh. Vishnu Ram, Ward 8, Sanjay Colony, Cheeka, Distt. Kaithal. “Financial assistance to Smt. Sinder Kaur for purchase of Electric Tricycle, being poor Divyang.”	40,000/-	SDO (C), Guhla.
725	U.O.No.CMS-1 GA/2020/2616 dt.19.03.2021	Sh. Rinku S/o Sh. Billu Ram, W-10, Guhla, Distt. Kaithal. “Financial assistance to Sh. Rinku for purchase of Electric Tricycle, being poor Divyang.”	40,000/-	SDO (C), Guhla.
726	U.O.No.CMS-1 GA/2020/2616 dt.19.03.2021	Sh. Karambir Singh S/o Sh. Jogi Ram, #173, W-8, Sanjay Colony, Cheeka, Distt. Kaithal. “Financial assistance to Sh. Karambir Singh for purchase of Electric Tricycle, being poor Divyang.”	40,000/-	SDO (C), Guhla.
727	U.O.No.CMS-1 GA/2020/2616 dt.19.03.2021	Sh. Vajir Chand S/o Sh. Mahinder Singh, #235, Sanjay Colony, W-9, Cheeka, Distt. Kaithal. “Financial assistance to Sh. Vajir Chand for purchase of Electric Tricycle, being poor Divyang.”	40,000/-	SDO (C), Guhla.
728	U.O.No.CMS-1 GA/2020/2616 dt.19.03.2021	Smt. Shila Devi W/o Sh. Subhash Chand, Dera Bhag Singh, W-16, Cheeka, Distt. Kaithal. “Financial assistance to Smt. Shila Devi for purchase of Electric Tricycle, being poor Divyang.”	40,000/-	SDO (C), Guhla.
729	U.O.No.CMS-1 GA/2020/2617 dt.19.03.2021	B R Ambedkar Jan Kalyan Samiti (Regn. No. 01222), Kaithal Road, Cheeka, Distt. Kaithal. “For construction of Library.”	5,00,000/-	SDO (C), Guhla.
730	U.O.No.CMS-1 GA/2020/2617 dt.19.03.2021	Shree Mata Vaishno Devi Antarrashtriya Trust (Regn. No. 4759), SCF-361, Nai Sabji Mandi, Near Bhawani Mandir, Pehwa Road, Cheeka, Distt. Kaithal. “For organizing Mass marriages of Poor Girls.”	5,00,000/-	SDO (C), Guhla.
731	U.O.No.CMS-1 GA/2020/2617 dt.19.03.2021	Maa Vaishno Devi International Foundation (Regn. No. 282), SCF-117 A, Anaj Mandi, Cheeka, Distt. Kaithal. “For purchase of equipments for free distribution to Divyangs.”	5,00,000/-	SDO (C), Guhla.
732	U.O.No.CMS-1 GA/2020/2617 dt.19.03.2021	Sanatan Dharam Mahavir Dal (Regn. No. 283), Patiala Road, Cheeka, Distt. Kaithal. “For purchase of Medical Equipments for ICU.”	5,00,000/-	SDO (C), Guhla.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
733	U.O.No.CMS-1 GA/2020/2617 dt.19.03.2021	Smt. Sito Devi W/o Sh. Siriya Ram, Vill. Peedal, Distt. Kaithal. “Financial assistance to Smt. Sito Devi for repair of house, being poor.”	1,00,000/-	SDO (C), Guhla.
734	U.O.No.CMS-1 GA/2020/2617 dt.19.03.2021	Smt. Kiran W/o Sh. Rajesh Kumar, Vill. Sultaniya, Distt. Kaithal. “Financial assistance to Smt. Kiran for repair of house, being poor.”	2,00,000/-	SDO (C), Guhla.
735	U.O.No.CMS-1 GA/2020/2617 dt.19.03.2021	Smt. Anguri Devi W/o Sh. Amarjeet Singh, Vill. Sadrehri, Distt. Kaithal. “Financial assistance to Smt. Anguri Devi for repair of house, being poor.”	1,00,000/-	SDO (C), Guhla.
736	U.O.No.CMS-1 GA/2020/2617 dt.19.03.2021	Sh. Pirthi Singh S/o Sh. Singara Ram, Vill. Kharoudi, Distt. Kaithal. “Financial assistance to Sh. Pirthi Singh for his treatment (in Comma after road accident), being poor.”	1,00,000/-	SDO (C), Guhla.
737	U.O.No.CMS-1 GA/2020/2617 dt.19.03.2021	Sh. Suresh Kumar S/o Sh. Pyarelal, Vill. Pabsar, Distt. Kaithal. “Financial assistance to Sh. Suresh Kumar for diabetes treatment of his daughter, being poor.”	1,00,000/-	SDO (C), Guhla.
738	U.O.No.CMS-1 GA/2020/2617 dt.19.03.2021	Sh. Mindha Ram S/o Sh. Deepu Ram, Vill. Pissol, Distt. Kaithal. “Financial assistance to Sh. Mindha Ram for repair of house, being poor.”	1,00,000/-	SDO (C), Guhla.
739	U.O.No.CMS-1 GA/2020/2618 dt.19.03.2021	Gram Panchayat, Jamalpur, Distt. Fatehabad. “For purchase of Open Gym Equipments for youths.”	2,50,000/-	SDO (C), Tohana.
740	U.O.No.CMS-1 GA/2020/2618 dt.19.03.2021	Gram Panchayat, Sidhani, Distt. Fatehabad. “For purchase of Open Gym Equipments for youths.”	2,50,000/-	SDO (C), Tohana.
741	U.O.No.CMS-1 GA/2020/2618 dt.19.03.2021	Gram Panchayat, Sadhanwas, Distt. Fatehabad. “For purchase of Open Gym Equipments for youths.”	2,50,000/-	SDO (C), Tohana.
742	U.O.No.CMS-1 GA/2020/2618 dt.19.03.2021	Gram Panchayat, Dharsul Kalan, Distt. Fatehabad. “For purchase of Open Gym Equipments for youths.”	2,50,000/-	SDO (C), Tohana.
743	U.O.No.CMS-1 GA/2020/2618 dt.19.03.2021	Gram Panchayat, Amani, Distt. Fatehabad. “For purchase of Open Gym Equipments for youths.”	2,50,000/-	SDO (C), Tohana.
744	U.O.No.CMS-1 GA/2020/2618 dt.19.03.2021	Gram Panchayat, Bidhai Khera, Distt. Fatehabad. “For purchase of Open Gym Equipments for youths.”	2,00,000/-	SDO (C), Tohana.
745	U.O.No.CMS-1 GA/2020/2618 dt.19.03.2021	Gram Panchayat, Tharwa, Distt. Fatehabad. “For purchase of Open Gym Equipments for youths.”	2,00,000/-	SDO (C), Tohana.
746	U.O.No.CMS-1 GA/2020/2618 dt.19.03.2021	Gram Panchayat, Chitain, Distt. Fatehabad. “For purchase of Open Gym Equipments for youths.”	2,00,000/-	SDO (C), Tohana.
747	U.O.No.CMS-1 GA/2020/2618 dt.19.03.2021	Gram Panchayat, Hansewala, Distt. Fatehabad. “For purchase of Open Gym Equipments for youths.”	2,50,000/-	SDO (C), Tohana.
748	U.O.No.CMS-1 GA/2020/2618 dt.19.03.2021	Gram Panchayat, Dullat, Distt. Fatehabad. “For repair of Ravidas Chaupal.”	6,00,000/-	SDO (C), Fatehabad.
749	U.O.No.CMS-1 GA/2020/2618 dt.19.03.2021	Sri Durga Mahila Mahavidyalaya Samiti (Regn. No.00118), Ratia Road, Tohana, Distt. Fatehabad. “For construction of Rooms in Sri Durga Mahila Mahavidyalaya, Tohana.”	4,00,000/-	SDO (C), Tohana.
750	U.O.No.CMS-1 GA/2020/2619 dt.19.03.2021	Deputy Commissioner, Hisar. “Completion of IPB Street from the house of Sh. Om Parkash to Dhani Kumharan Border (Starting from the side of Sh. Om Parkash house).”	5,00,000/-	SDO (C), Narnaund.
751	U.O.No.CMS-1 GA/2020/2619 dt.19.03.2021	Deputy Commissioner, Hisar. “Completion of IPB Street from Lekhu ki Dhani to Dhani Kumharan Border (Starting from the side of Lekhu ki Dhani).”	5,00,000/-	SDO (C), Hansi.
752	U.O.No.CMS-1 GA/2020/2619 dt.19.03.2021	Deputy Commissioner, Hisar. “Construction of IPB Street from Dhani Kumharan Border to Madha Sisai Road (Starting from the side of Dhani Kumharan Border).”	40,00,000/-	SDO (C), Hansi.
753	U.O.No.CMS-1 GA/2020/2668 dt.22.03.2021	Fliker Brothers Welfare Society (Regn. No.02280), #1436, Sector 1, Part II, HUDA, Shahabad (M), Distt. Kurukshetra. “For purchase of Sports Equipments for free distribution to the poor players participating in the sports camps organized by the society.”	31,00,000/-	SDO (C), Shahabad (M).
754	U.O.No.CMS-1 GA/2020/2675 dt.24.03.2021	Municipal Council, Jind. “For construction of Library in Balmiki Dharamshala, Ramrai Gate, Jind.”	10,00,000/-	SDO (C), Jind.
755	U.O.No.CMS-1 GA/2020/2675 dt.24.03.2021	Municipal Council, Jind. “For construction of Bhatnagar Dharamshala (Barbhujia) in Jind.”	10,00,000/-	SDO (C), Jind.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
756	U.O.No.CMS-1 GA/2020/2707 dt.24.03.2021	Radhey Shyam Gau Ashram Trust (Regn. No. 5319), Shri Balaji Mandir, Uklana Road, Near Railway Fatak, Narwana, Distt. Jind. “For construction of Shed for Cows’ fodder.”	21,00,000/-	SDO (C), Narwana.
757	U.O.No.CMS-1 GA/2020/2707 dt.24.03.2021	Narwana Club (Regn. No. 00394), Club Road, Narwana, Distt. Jind. “For construction of Veranda.”	2,00,000/-	SDO (C), Narwana.
758	U.O.No.CMS-1 GA/2020/2707 dt.24.03.2021	Sh. Rajesh S/o Sh. Ram Kumar, #17/3, Tohana Road, Indra Colony, Narwana, Distt. Jind. “Financial assistance to Sh. Rajesh for repair of house, being poor.”	3,00,000/-	SDO (C), Narwana.
759	U.O.No.CMS-1 GA/2020/2707 dt.24.03.2021	Sh. Sukhbir S/o Sh. Roop Chand, Vill. Danoda Kalan, Teh. Narwana, Distt. Jind. “Financial assistance to Sh. Sukhbir for repair of house, being poor.”	1,00,000/-	SDO (C), Narwana.
760	U.O.No.CMS-1 GA/2020/2707 dt.24.03.2021	Sh. Sube Singh S/o Sh. Pritam Chand, Valmiki Mandir, Vill. Pipaltha, Teh. Narwana, Distt. Jind. “Financial assistance to Sh. Sube Singh for repair of house, being poor.”	50,000/-	SDO (C), Narwana.
761	U.O.No.CMS-1 GA/2020/2707 dt.24.03.2021	Sh. Rajbir S/o Sh. Mohar Singh, #310/16, Near Baba Gabi Sahib Mandir, CIA Staff Gali, Narwana, Distt. Jind. “Financial assistance to Sh. Rajbir for repair of house, being poor.”	1,00,000/-	SDO (C), Narwana.
762	U.O.No.CMS-1 GA/2020/2707 dt.24.03.2021	Smt. Bala W/o Sh. Amar, Vill. Surja Khera, Teh. Narwana, Distt. Jind. “Financial assistance to Smt. Bala for repair of house, being poor.”	1,00,000/-	SDO (C), Narwana.
763	U.O.No.CMS-1 GA/2020/2707 dt.24.03.2021	Smt. Bohti W/o Sh. Ram Kumar, Ward No. 14, Badsa Patti, Narwana, Distt. Jind. “Financial assistance to Smt. Bohti for repair of house, being poor.”	1,50,000/-	SDO (C), Narwana.
764	U.O.No.CMS-1 GA/2020/2711 dt.24.03.2021	Smt. Renu W/o Sh. Deepak, Vill. Rohhila, Tehsil Safidon, Distt. Jind. “Financial assistance to Smt. Renu for Repair of House, being poor.”	2,00,000/-	SDO (C), Safidon.
765	U.O.No.CMS-1 GA/2020/2676 dt.24.03.2021	Nayak Sewa Sadan Bhuna (Regn. No. 2081), Near Nehru Park, Bhuna, Distt. Fatehabad. “For construction of Dharamshala for Nayak Samaj in Bhuna.”	21,00,000/-	SDO (C), Fatehabad.
766	U.O.No.CMS-1 GA/2020/2676 dt.24.03.2021	Deputy Commissioner, Fatehabad. “For construction of Od Samaj Dharamshala in Fatehabad.”	15,00,000/-	SDO (C), Fatehabad.
767	U.O.No.CMS-1 GA/2020/2676 dt.24.03.2021	Deputy Commissioner, Fatehabad. “For construction of Od Samaj Dharamshala in Tohana.”	5,00,000/-	SDO (C), Tohana.
768	U.O.No.CMS-1 GA/2020/2677 dt.24.03.2021	Municipal Corporation, Hisar. “For construction of Od Samaj Dharamshala in Hisar.”	5,00,000/-	SDO (C), Hisar.
769	U.O.No.CMS-1 GA/2020/2736 dt.24.03.2021	Gram Panchayat, Village Sultanpur, Thehsil Hansi, Distt. Hisar. “Repair of Badi Chaupal General.”	10,00,000/-	SDO (C), Hansi.
770	U.O.No.CMS-1 GA/2020/2736 dt.24.03.2021	Gram Panchayat, Village Rajli, Distt. Hisar. “Repair renovation of Bura Panna Chaupal.”	5,00,000/-	SDO (C), Barwala.
771	U.O.No.CMS-1 GA/2020/2679 dt.24.03.2021	Deputy Commissioner, Bhiwani. “For construction of Od Samaj Dharamshala in Bawani Khera.”	6,00,000/-	SDO (C), Bhiwani.
772	U.O.No.CMS-1 GA/2020/2712 dt.24.03.2021	Deputy Commissioner, Bhiwani. “For Beautification of Lathia wali Johri (Pond) of District Bhiwani.”	5,00,000/-	SDO (C), Bhiwani.
773	U.O.No.CMS-1 GA/2020/2712 dt.24.03.2021	Sh. Rohit S/o Sh. Bajrang Lal, Circular Road, Dadri Gate, Bhiwani. “Financial assistance to Sh. Rohit for Repair of House, being poor.”	80,000/-	SDO (C), Bhiwani.
774	U.O.No.CMS-1 GA/2020/2735 dt.24.03.2021	Gram Panchayat, Rohnat, Distt. Bhiwani. “Repair/renovation of General Chaupal.”	10,00,000/-	SDO (C), Bhiwani.
775	U.O.No.CMS-1 GA/2020/2680 dt.24.03.2021	Gram Panchayat, Noltha, Distt. Panipat. “For construction of Guru Ravidas Bhawan for general public use.”	5,00,000/-	SDO (C), Panipat.
776	U.O.No.CMS-1 GA/2020/2680 dt.24.03.2021	Gram Panchyat, Garhi Basik, Distt. Panipat. “For construction of Wall of Chabutra and main gate of Cemetery.”	5,00,000/-	SDO (C), Samalkha.
777	U.O.No.CMS-1 GA/2020/2680 dt.24.03.2021	Gram Panchayat, Haldana, Distt. Panipat. “For construction of Boundary wall of Pond.”	5,00,000/-	SDO (C), Samalkha.
778	U.O.No.CMS-1 GA/2020/2680 dt.24.03.2021	Gram Panchayat, Kiwana, Distt. Panipat. “For construction of Barat Ghar.”	5,00,000/-	SDO (C), Samalkha.
779	U.O.No.CMS-1 GA/2020/2680 dt.24.03.2021	Gram Panchayat, Balana, Distt. Panipat. “For construction of Balmiki Community Centre near Anaj Mandi, Balana.”	8,00,000/-	SDO (C), Panipat.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
780	U.O.No.CMS-1 GA/2020/2680 dt.24.03.2021	Municipal Corporation, Panipat. "For construction of Community Hall in Tikana Lauwala Gurudwara."	5,00,000/-	SDO (C), Panipat.
781	U.O.No.CMS-1 GA/2020/2680 dt.24.03.2021	Gram Panchayat, Rajakheri, Distt. Panipat. "For construction of Sant Ravidas Community Centre At Rajakheri."	5,00,000/-	SDO (C), Panipat.
782	U.O.No.CMS-1 GA/2020/2680 dt.24.03.2021	Gram Panchayat, Assan, Distt. Panipat. "For construction of Wall of Toilet."	6,00,000/-	SDO (C), Samalkha.
783	U.O.No.CMS-1 GA/2020/2680 dt.24.03.2021	Gram Panchayat, Narayana, Distt. Panipat. "For construction of Wall of Gaushala over Bridge."	12,00,000/-	SDO (C), Samalkha.
784	U.O.No.CMS-1 GA/2020/2681 dt.24.03.2021	Gram Panchayat, Ballah, Distt. Karnal. "For construction of Retaining Wall of Pound."	5,00,000/-	SDO (C), Assandh.
785	U.O.No.CMS-1 GA/2020/2681 dt.24.03.2021	Gram Panchayat, Munak, Distt. Karnal. "i) Rs.8.00 lakh for construction of Bazigar Chapal ii) Rs.5.00 lakh for construction of Community Hall at Harmilap Dharamshala (Bazigar Samaj)."	13,00,000/-	SDO (C), Assandh.
786	U.O.No.CMS-1 GA/2020/2681 dt.24.03.2021	Gram Panchayat, Takhana Khalsa, Distt. Karnal. "For construction of Toilet, Room and Hall in Kashyap Chopal."	5,00,000/-	SDO (C), Karnal.
787	U.O.No.CMS-1 GA/2020/2681 dt.24.03.2021	Municipal Corporation, Karnal. "For construction of Sarvjatiya Dharamshala at Munak Road, Gali No. 3, Hakikat Nagar."	5,00,000/-	SDO (C), Karnal.
788	U.O.No.CMS-1 GA/2020/2681 dt.24.03.2021	Gram Panchayat, Garhi Sadhan, Distt. Karnal. "For construction of Community Hall in Gurudwara Singh Sabha."	5,00,000/-	SDO (C), Indri.
789	U.O.No.CMS-1 GA/2020/2681 dt.24.03.2021	Gram Panchayat, Makhu Majra, Distt. Karnal. "For construction of Veranda and Boundary of Cemetery."	5,00,000/-	SDO (C), Karnal.
790	U.O.No.CMS-1 GA/2020/2681 dt.24.03.2021	Gram Panchayat, Kurlan, Distt. Karnal. "For renovation of Harijan Chopal."	15,00,000/-	SDO (C), Assandh.
791	U.O.No.CMS-1 GA/2020/2681 dt.24.03.2021	Gram Panchayat, Pakka Khera, Distt. Karnal. "For construction of Sansi Chopal."	5,00,000/-	SDO (C), Assandh.
792	U.O.No.CMS-1 GA/2020/2681 dt.24.03.2021	Gram Panchayat, Rindal, Distt. Karnal. "For construction of Punjabi Dharamshala."	5,00,000/-	SDO (C), Karnal.
793	U.O.No.CMS-1 GA/2020/2681 dt.24.03.2021	Gram Panchayat, Garhpur Khalsa, Distt. Karnal. "For construction of Barat Ghar."	6,00,000/-	SDO (C), Indri.
794	U.O.No.CMS-1 GA/2020/2681 dt.24.03.2021	Gram Panchayat, Sangohi, Distt. Karnal. "For construction of Community Hall."	5,00,000/-	SDO (C), Karnal.
795	U.O.No.CMS-1 GA/2020/2681 dt.24.03.2021	Gram Panchayat, Gonder, Distt. Karnal. "For construction of Gramoday Bhawan for general public use."	9,00,000/-	SDO (C), Karnal.
796	U.O.No.CMS-1 GA/2020/2706 dt.24.03.2021	Ror Maha Sabha (Regn. No. 01248), Ror Bhawan, G.T. Road, Karnal. "For construction of Ror Maha Sabha Bhawan in Assandh for general public use."	21,00,000/-	SDO (C), Assandh.
797	U.O.No.CMS-1 GA/2020/2842 dt.24.03.2021	Sh. Jagmal Singh S/o Sh. Lal Singh, Vill. Biana, Tehsil Indri, Distt. Karnal. "Financial assistance to Sh. Jagmal Singh for repair of house, being poor."	2,00,000/-	SDO (C), Indri.
798	U.O.No.CMS-1 GA/2020/2682 dt.24.03.2021	Sh. Manoj S/o Sh. Net Ram, VPO Chautala, Tehsil Dabwali, Distt. Sirsa. "Financial assistance to Sh. Manoj for his kidney transplant treatment, being poor."	2,00,000/-	SDO (C), Dabwali.
799	U.O.No.CMS-1 GA/2020/2704 dt.24.03.2021	Sh. Kali Dass Trivedi S/o Sh. Nand Lal Trivedi, #41-E, Ward No. 15, Gali No. 3, Professor Colony, Yamunanagar. "Financial assistance to Sh. Kali Dass Trivedi for his cancer treatment, being poor."	2,00,000/-	SDO (C), Jagadhari.
800	U.O.No.CMS-1 GA/2020/2705 dt.24.03.2021	International Society for Krishna Consciousness (Regd.), Hare Krishna Land, Raghunathpuri, Jagadhari Road, Yamunanagar. "For construction of Hall in Iskcon Community Complex for general public use."	21,00,000/-	SDO (C), Jagadhari.
801	U.O.No.CMS-1 GA/2020/2708 dt.24.03.2021	Shri Moni Baba Goshala, (Regn. No.01495) Vill. Kasan, Sector-8, IMT Manasar, Distt. Gurugram. "For construction of Cow Shed and purchase of Fodder for cows."	11,00,000/-	SDO (C), Gurugram.
802	U.O.No.CMS-1 GA/2020/2708 dt.24.03.2021	Shri Ram Gaushala Rampur, (Regn. No. 01593), Vill. Rampur, Teh. Pataudi, Distt. Gurugram. "For construction of Cow Shed and purchase of Fodder for cows."	10,00,000/-	SDO (C), Pataudi.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
803	U.O.No.CMS-1 GA/2020/2708 dt.24.03.2021	Baba Nayaram Dass Gau Shala Manesar, (Regn. No. 02739), Baba Nayaram Dass Ashram, Manesar, Distt. Gurugram. "For construction of Cow Shed and purchase of Fodder for cows."	10,00,000/-	SDO (C), Gurugram.
804	U.O.No.CMS-1 GA/2020/2709 dt.24.03.2021	Deputy Commissioner, Faridabad. "For Beautification of Park of Sector-3, Faridabad (near Police Post)."	50,70,000/-	SDO (C), Ballabgarh.
805	U.O.No.CMS-1 GA/2020/2716 dt.24.03.2021	Ms. Kajal Rani D/o Sh. Ravi Parkash, #176, Baniya Wala Mohalla, Ward No. 7, Ballabgarh, Faridabad. "Financial assistance to Ms. Kajal Rani for Repair of House, being poor."	1,00,000/-	SDO (C), Ballabgarh.
806	U.O.No.CMS-1 GA/2020/2716 dt.24.03.2021	Jan Sewa Foundation Trust (Regn. No. 3108), #73, Chandan Nagar, Ballabgarh, Faridabad. "For organizing awareness camps to empower the women and social activities."	1,00,000/-	SDO (C), Ballabgarh.
807	U.O.No.CMS-1 GA/2020/2716 dt.24.03.2021	Om Yog Sansthan Trust (Regn. No. 4558), Village Pali, Faridabad. "For Construction of Building for general Public use."	11,00,000/-	SDO (C), Badkhal.
808	U.O.No.CMS-1 GA/2020/2716 dt.24.03.2021	Ayyappa Sewa Sangam (Regn. No. 122), Ayyappa Temple, Sector -23, Faridabad. "For Construction of Dharamshala for general Public use."	11,00,000/-	SDO (C), Badkhal.
809	U.O.No.CMS-1 GA/2020/2716 dt.24.03.2021	Sh. Prem Khan S/o Sh. Azad Khan, Subhash Colony, Ballabgarh, Faridabad. "Financial assistance to Sh. Prem Khan for Repair of House, being poor."	1,50,000/-	SDO (C), Ballabgarh.
810	U.O.No.CMS-1 GA/2020/2716 dt.24.03.2021	Gopal Mandir Trust (Regn. No. 783), Akash Theature, Mohana Road, Ballabgarh, Faridabad. "For Construction of Rooms of Dharamshala for general Public use."	11,00,000/-	SDO (C), Ballabgarh.
811	U.O.No.CMS-1 GA/2020/2716 dt.24.03.2021	Jagdish Dharamshala (Regn. No.2938), Jagdish Colony, Ballabgarh, Faridabad. "For Construction of Rooms in Dharamshala for general Public use."	4,00,000/-	SDO (C), Ballabgarh.
812	U.O.No.CMS-1 GA/2020/2877 dt.25.03.2021	Sh. Neeraj Kumar S/o Sh. Kamal Singh, Vill. Bukharpur, Distt. Faridabad. "Financial assistance to Sh. Neeraj Kumar for his treatment injured due to electrocution, being poor."	1,00,000/-	SDO (C), Ballabgarh.
813	U.O.No.CMS-1 GA/2020/2710 dt.24.03.2021	Smt. Saroj Devi W/o Late Sh. Vishnu Kumar Sharma, Ward No. 7, Ateli Mandi, Near Police Station, Ateli, Mahendergarh. "Financial assistance to Smt. Saroj Devi for Repair of House, being poor."	2,00,000/-	SDO (C), Narnaul.
814	U.O.No.CMS-1 GA/2020/2713 dt.24.03.2021	Sh. Rajesh S/o Sh. Amilal, R/o Ward No.2, Village Sanwar, Tehsil & District Charkhi Dadri. "Financial assistance to Sh. Rajesh for Repair of House, being poor."	3,00,000/-	SDO (C), Charkhi Dadri.
815	U.O.No.CMS-1 GA/2020/2713 dt.24.03.2021	Adarsh Dharamshala (Regn. No. 254), Charkhi Dadri. "For construction of Rooms in Dharamshala for general public use."	5,00,000/-	SDO (C), Charkhi Dadri.
816	U.O.No.CMS-1 GA/2020/2737 dt.24.03.2021	Kanya Gurukul Mahavidyala, Village Panchgaon, PO Gopi Badhra, Distt. Charkhi Dadri. "For repair of Building and renovation of Boundary wall of Gurukul."	6,00,000/-	SDO (C), Badhra.
817	U.O.No.CMS-1 GA/2020/2846 dt.24.03.2021	Smt. Sunita Devi W/o Sh. Ranbir Singh, Vill. Bilawal, PO Atela, Distt. Charkhi Dadri. "Financial assistance to Smt. Sunita Devi to compensate the loss due to death of her husband in a road accident."	2,00,000/-	SDO (C), Charkhi Dadri.
818	U.O.No.CMS-1 GA/2020/2714 dt.24.03.2021	Sh. Krishan Kumar S/o Sh. Jagannath, #147/13, Sunar Wali Gali, Ashok Nagar, Ganaur, Sonapat. "Financial assistance to Sh. Krishan Kumar for Repair of House being poor."	3,00,000/-	SDO (C), Ganaur.
819	U.O.No.CMS-1 GA/2020/2714 dt.24.03.2021	Vivekanand Shiksha Samiti (Regn. No. 00560), Kakroi Road, Sonapat. "For organizing cultural and Social Activities for poor person."	2,00,000/-	SDO (C), Sonapat.
820	U.O.No.CMS-1 GA/2020/2715 dt.24.03.2021	Smt. Kamla Bhatt W/o Sh. Kailash Chander Bhatt, #429, Sector 30-A, Chandigarh. "Financial assistance to Smt. Kamla Bhatt for repair of house, being poor."	1,00,000/-	SDO (C), Panchkula.
821	U.O.No.CMS-1 GA/2020/2876 dt.25.03.2021	Sehrawat Education Society (Regn. No. 01372), Hathin, Distt. Palwal. "For Construction of Multipurpose hall and Toilet in Sehrawat Public School, for Girl Students."	10,00,000/-	SDO (C), Hathin.
822	U.O.No.CMS-1 GA/2020/2876 dt.25.03.2021	O.D. Memorial Shiksha Samiti (Regn. No. 00272), Durgapur, Teh. & Distt. Palwal. "For Construction of two Class Rooms in OD Memorial Sr. Sec. School, Durgapur."	10,00,000/-	SDO (C), Palwal.
823	U.O.No.CMS-1 GA/2020/2876 dt.25.03.2021	Satyam Shivam Public School, Aherwan, Distt. Palwal. "For Construction of one Class Room."	5,00,000/-	SDO (C), Palwal.
824	U.O.No.CMS-1 GA/2020/2876 dt.25.03.2021	Sh. Virender S/o Lt. Sh. Gangaphol Vill. Mandkola, Teh. Hathin, Distt. Palwal. "Financial assistance to Sh. Virender for his heart treatment, being poor."	1,50,000/-	SDO (C), Hathin.
825	U.O.No.CMS-1 GA/2020/2876 dt.25.03.2021	Sh. Abhimanyu Sorout S/o Sh. Ravinder, R/o Mafi Jalalpur 121, Teh. Hodel, Distt. Palwal. "Financial assistance to Sh. Abhimanyu for his higher studies, being poor."	1,00,000/-	SDO (C), Hodal.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
826	U.O.No.CMS-1 GA/2020/2876 dt.25.03.2021	Sh. Mangat S/o Lt. Sh. Jasbir Singh, R/o Gailpur, Teh. & Distt. Palwal. “Financial assistance to Sh. Mangat for repair of house, being poor.”	1,00,000/-	SDO (C), Palwal.
827	U.O.No.CMS-1 GA/2020/2876 dt.25.03.2021	Sh. Hari Prasad S/o Sh. Tej Ram, Vill. Bamnikhera, Teh. & Distt. Palwal. “Financial assistance to Sh. Hari Prasad for repair of house, being poor.”	1,00,000/-	SDO (C), Palwal.
828	U.O.No.CMS-1 GA/2020/2876 dt.25.03.2021	Sh. Narender Kumar S/o Sh. Durga Dutt, R/o Ranshika, Teh. & Distt. Palwal. “Financial assistance to Sh. Narender Kumar for repair of house, being poor.”	50,000/-	SDO (C), Palwal.
829	U.O.No.CMS-1 GA/2020/2984 dt.26.03.2021	Gram Panchayat, Gohida, Block Nissing, Distt. Karnal. “For construction of IPB Street from Rampal Numberdar’s Plot to Baniya’s Plot along with Gadariya Chaupal (10 ft.).”	1,17,000/-	SDO (C), Karnal.
830	U.O.No.CMS-1 GA/2020/2988 dt.26.03.2021	Main Gurudwara Singh Sabha Munak (Regn. No. 08172), VPO Munak, Distt. Karnal. “For construction of Community Hall in Gurudwara.”	5,00,000/-	SDO (C), Assandh.
831	U.O.No.CMS-1 GA/2020/2988 dt.26.03.2021	Gurudwara Foji Dera Munak (Regn. No. 08302), VPO Munak, Distt. Karnal. “For construction of Community Hall in Gurudwara.”	5,00,000/-	SDO (C), Assandh.
832	U.O.No.CMS-1 GA/2020/2988 dt.26.03.2021	Gurudwara Singh Sabha Khalsa Colony Munak (Regn. No. 08066), Khalsa Colony, VPO Munak, Distt. Karnal. “For construction of Community Hall in Gurudwara.”	5,00,000/-	SDO (C), Assandh.
833	U.O.No.CMS-1 GA/2020/2999 dt.26.03.2021	Bhai Jaita Ji Singh Sabha, Assandh (Regn. No. 08354), Ward No. 6, Assandh, Distt. Karnal. “For construction of Community Hall in Gurudwara Guru Nanakpura Chowk, Assandh, Majhabi Sikh Biradari.”	10,00,000/-	SDO (C), Assandh.
834	U.O.No.CMS-1 GA/2020/3004 dt.30.03.2021	Shri Guru Ravidass Mandir Prabandhak Committee (Regn. No. 71), Vill. Kansepur, PO Khera, Distt. Yamunanagar. “For construction of Community Hall and Building.”	11,00,000/-	SDO (C), Jagadhari.
835	U.O.No.CMS-1 GA/2020/3006 dt.30.03.2021	World Sankirtan Tour Trust (Regn. No. 1223), Gau Seva Dham Hospital & Research Centre, NH-2, Hodal, Distt. Palwal. “For purchase of fodder for cows and medicines for injured cows.”	5,00,000/-	SDO (C), Hodal.
836	U.O.No.CMS-1 GA/2020/3006 dt.30.03.2021	Baba Golam Das Gaushala Sewa Samiti (Regd.), VPO Marauli, Distt. Palwal. “For construction of Teen Shed for cow’s fodder and purchase of Fodder for cows.”	5,00,000/-	SDO (C), Hodal.
837	U.O.No.CMS-1 GA/2020/3006 dt.30.03.2021	Anupam Public Sr. Sec. School, Nanak Dairy Road, Hodal, Distt. Palwal. “For purchase of Books & Furniture for School Library.”	2,00,000/-	SDO (C), Hodal.
838	U.O.No.CMS-1 GA/2020/3006 dt.30.03.2021	Bal Vidya Niketan Sr. Sec. School, Vill. Khambi, Teh. Hodal, Distt. Palwal. “For purchase of Books & Furniture for School Library.”	2,00,000/-	SDO (C), Hodal.
839	U.O.No.CMS-1 GA/2020/3006 dt.30.03.2021	Shri Ram Public High School, Rohata Patti, Hodal, Distt. Palwal. “For purchase of Books & Furniture for School Library.”	1,00,000/-	SDO (C), Hodal.
840	U.O.No.CMS-1 GA/2020/3006 dt.30.03.2021	Hargopal Memorial Public Senior Secondary School, Hodal, Distt. Palwal. “For purchase of Books for School Library.”	1,00,000/-	SDO (C), Hodal.
841	U.O.No.CMS-1 GA/2020/3006 dt.30.03.2021	Adarsh Vidhya Mandir Sr. Sec. School, Vill. Bhulwana, Hodal, Distt. Palwal. “For purchase of Books & Furniture for School Library.”	1,00,000/-	SDO (C), Hodal.
842	U.O.No.CMS-1 GA/2020/3008 dt.30.03.2021	S.R.S. International School, Hodal-Hassanpur Road, Vill. Ramgarh, Distt. Palwal. “For purchase of Books & Furniture for School Library.”	1,00,000/-	SDO (C), Hodal.
843	U.O.No.CMS-1 GA/2020/3008 dt.30.03.2021	Gyan Shikha Public Sr. Sec. School, Vill. Khambi, Teh. Hodal, Distt. Palwal. “For construction of Physics / Chemistry Lab in the School.”	1,00,000/-	SDO (C), Hodal.
844	U.O.No.CMS-1 GA/2020/3008 dt.30.03.2021	Bharat Bhushan Sr. Sec. School, Vill. Pengaltu, Teh. Hodal, Distt. Palwal. “For purchase of Books for School Library.”	1,00,000/-	SDO (C), Hodal.
845	U.O.No.CMS-1 GA/2020/3008 dt.30.03.2021	S.P.A. High School, Vill. Banchari, Teh. Hodal, Distt. Palwal. “For construction of Library and purchase of Furniture for School Library.”	3,00,000/-	SDO (C), Hodal.
846	U.O.No.CMS-1 GA/2020/3008 dt.30.03.2021	Jeevan Jyoti International School, Vijay Garh Road, Berha Patti, Hodal, Distt. Palwal. “For construction of School Library and purchase of Books for Library.”	2,00,000/-	SDO (C), Hodal.
847	U.O.No.CMS-1 GA/2020/3008 dt.30.03.2021	Anubhuti Foundation (Regd.), New Pench Colony, Hodal, Distt. Palwal. “For purchase of Books for Library.”	1,00,000/-	SDO (C), Hodal.
848	U.O.No.CMS-1 GA/2020/3008 dt.30.03.2021	K.C.M. Public High School, Delhi-Agra Highway, Vill. Banchari, Distt. Palwal. “For purchase of Books for School Library.”	1,00,000/-	SDO (C), Hodal.
849	U.O.No.CMS-1 GA/2020/3009 dt.30.03.2021	Mewat Kshetra Gaushala Samiti (Regd.), Jhir Road, Firojpur Jhirka, Distt. Nuh. “For construction of Teen Shed, Installation of Tube Well and purchase of Fodder for Cows.”	5,00,000/-	SDO (C), Firojpur Jhirka.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
850	U.O.No.CMS-1 GA/2020/3051 dt.30.03.2021	Chandrashekhar Azad Yuva Club (Regn. No. 01377), VPO Rajpura Sani, Nathusari Chaupta, Distt. Sirsa. "For organizing Drug awareness, Cleanliness, Beti Bachao Beti Padhao Abhiyan and Tree Plantation for Environment Protection."	5,00,000/-	SDO (C), Sirsa.
851	U.O.No.CMS-1 GA/2020/3107 dt.31.03.2021	Jan Sewa Dal (Regd.), Civil Hospital, Panipat. "For organising medical camp and free medicine for poor person."	1,00,000/-	SDO (C), Panipat
852	U.O.No.CMS-1 GA/2020/3107 dt.31.03.2021	Govt. Model Sanskriti Senior Secondary School, G.T. Road, Panipat. "For construction of water tank."	70,000/-	SDO (C), Panipat
853	U.O.No.CMS-1 GA/2020/3107 dt.31.03.2021	Nayi Pehal Welfare Society (Regd.), #97, Basant Nagar, Panipat. "For Purchase of medicine for injured animals."	1,00,000/-	SDO (C), Panipat
854	U.O.No.CMS-1 GA/2020/3107 dt.31.03.2021	Sec. 12, Green Park Welfare Association (Regd.), #1801, New Housing Board Colony, Panipat. "For tree plantation in the park."	1,00,000/-	SDO (C), Panipat
855	U.O.No.CMS-1 GA/2020/3107 dt.31.03.2021	Gurudwara Gursangat Sahib (Regd.), Sec. 12, Panipat. "For Purchase of medicine for free distribution in dispensary."	1,00,000/-	SDO (C), Panipat
856	U.O.No.CMS-1 GA/2020/3107 dt.31.03.2021	Hydrabadi Dev Puri Shamshan Bhoomi (Regd.), W.No. 9, Sanouli Road, Panipat. "For Installation of tower light in cremation ground."	1,00,000/-	SDO (C), Panipat
857	U.O.No.CMS-1 GA/2020/3107 dt.31.03.2021	Shree Sanatan Dharam Sangthan (Regd.), Panipat. "For organising mass marriages of poor girls and free distributions of uniform to poor students."	1,00,000/-	SDO (C), Panipat
858	U.O.No.CMS-1 GA/2020/3107 dt.31.03.2021	Sewa Bharti Haryana Pardesh (Regd.), Jatal Road, Panipat. "For purchase of computers for free training to poor students."	1,00,000/-	SDO (C), Panipat
859	U.O.No.CMS-1 GA/2020/3107 dt.31.03.2021	Varishat Nagrik Kalyan Samiti (Regd.), Near Geeta Vidhya Mandir, Panipat. "For purchase of cooler and furniture."	1,00,000/-	SDO (C), Panipat
860	U.O.No.CMS-1 GA/2020/3107 dt.31.03.2021	Unchi Soch Foundation (Regd.), #884, Sec. 12, Panipat. "For free distribution of uniforms, shoes and school to poor students."	50,000/-	SDO (C), Panipat
861	U.O.No.CMS-1 GA/2020/3107 dt.31.03.2021	Kamalia Biradri (Regd.), Model Town, Panipat. "For purchase of medicines for free distribution in dispensary."	1,00,000/-	SDO (C), Panipat
862	U.O.No.CMS-1 GA/2020/3108 dt.31.03.2021	Smile Foundation Society (Regd.), #1456, Jatal Road, Panipat. "For organising blood donation camp, medical camp and mass marriages of poor girls."	1,00,000/-	SDO (C), Panipat
863	U.O.No.CMS-1 GA/2020/3108 dt.31.03.2021	Shri Nirvan Kutia Public School Association (Regd.), Kutani Road, Panipat. "For construction of computer room in the school."	1,00,000/-	SDO (C), Panipat
864	U.O.No.CMS-1 GA/2020/3108 dt.31.03.2021	Baba Banda Bahadur Manav Seva Kendra (Regd.), Sanouli Road, Panipat. "For purchase of medical equipment for physiotherapy centre."	1,00,000/-	SDO (C), Panipat
865	U.O.No.CMS-1 GA/2020/3108 dt.31.03.2021	Jivan Vikas Sewa Samiti (Regd.), #617-R, Model Town, Panipat. "For construction of dispensary."	1,00,000/-	SDO (C), Panipat
866	U.O.No.CMS-1 GA/2020/3108 dt.31.03.2021	Sukhmani Sahib Sewa Society (Regd.), W.No. 7, Panipat. "For purchase of medical equipment (Ultrasound) for dispensary."	1,00,000/-	SDO (C), Panipat
867	U.O.No.CMS-1 GA/2020/3108 dt.31.03.2021	Mahabir Adrash Sr. Secondary School, W.No. 11, Panipat. "For purchase of uniforms and shoes for free distribution to poor students."	1,20,000/-	SDO (C), Panipat
868	U.O.No.CMS-1 GA/2020/3108 dt.31.03.2021	Shri Mahabir Mandir Sabha, (Regd.), W.No. 11, Panipat. "For purchase of water cooler and furniture in community centre."	1,00,000/-	SDO (C), Panipat
869	U.O.No.CMS-1 GA/2020/3108 dt.31.03.2021	Parkash Savera Educational and Charitable Trust (Regd.), Sanouli Road, Panipat. "For purchase of furniture in the school."	1,00,000/-	SDO (C), Panipat
870	U.O.No.CMS-1 GA/2020/3108 dt.31.03.2021	Dussehra Committee (Regd.), Sanouli Road, Panipat. "For organising medical, blood donation camp and free distribution of medicine to poor patient."	1,00,000/-	SDO (C), Panipat
871	U.O.No.CMS-1 GA/2020/3108 dt.31.03.2021	Sh Krishna Club (Regd.), Sec 12, Panipat. "For installation of water cooler."	1,00,000/-	SDO (C), Panipat
872	U.O.No.CMS-1 GA/2020/3108 dt.31.03.2021	The Power of Unity Society (Regd.), Panipat. "For purchase of sewing machine and computer for free training to poor women."	1,00,000/-	SDO (C), Panipat
873	U.O.No.CMS-1 GA/2020/3109 dt.31.03.2021	Shri Ram Shishu Vidya Mandir Sabha (Regd.), W.No. 8, Panipat. "For organising mass marriages poor girls."	50,000/-	SDO (C), Panipat

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
874	U.O.No.CMS-1 GA/2020/3109 dt.31.03.2021	Shanti Nagar Welfare Society (Regd.), Shanti Nagar, Model Town, Panipat. "For repair of community hall."	1,00,000/-	SDO (C), Panipat
875	U.O.No.CMS-1 GA/2020/3109 dt.31.03.2021	Annapurna Vastr and Anaj Bank (Regd.), #1111-A, Sec. 25, Panipat. "For free distribution of cloths to poor persons."	1,00,000/-	SDO (C), Panipat
876	U.O.No.CMS-1 GA/2020/3109 dt.31.03.2021	Shri Guru Ram Dass Sr. Secondary School, Model Town, Panipat. "For free distribution uniforms, school bags and shoes to poor students."	1,00,000/-	SDO (C), Panipat
877	U.O.No.CMS-1 GA/2020/3109 dt.31.03.2021	Shri Radha Madhav Kalyan Samiti (Regd.), Krishan Nagar, Teh. Town, Panipat. "For free distribution uniforms, school bags and shoes to poor students."	50,000/-	SDO (C), Panipat
878	U.O.No.CMS-1 GA/2020/3109 dt.31.03.2021	Shree Kishori Shrnarn Seva Samiti (Regd.), Sanouli Road, Panipat. "For organising mass marriages poor girls and free distribution of medicines to poor patients."	1,00,000/-	SDO (C), Panipat
879	U.O.No.CMS-1 GA/2020/3109 dt.31.03.2021	Shree Sat Jinda Kalyana Charitable Trust (Regd.), Sanouli Road Panipat. "For free distribution of medicines to poor patients."	1,00,000/-	SDO (C), Panipat
880	U.O.No.CMS-1 GA/2020/3109 dt.31.03.2021	Veer Savarkar Park Welfare Society (Regd.), Sec 12, Panipat. "For laying of tin shed on gym area and light system in park."	60,000/-	SDO (C), Panipat
881	U.O.No.CMS-1 GA/2020/3109 dt.31.03.2021	Shree Sanatan Dharam Mahavir Dal (Regd.), Sanouli Road, Panipat. "For organising medical camp and mass marriages of poor girls."	1,00,000/-	SDO (C), Panipat
882	U.O.No.CMS-1 GA/2020/3109 dt.31.03.2021	Sati Bai Sai Dass Sewadal (Regd.), Sec 11, Panipat. "For purchase of medicines for free distribution in dispensary."	1,00,000/-	SDO (C), Panipat
883	U.O.No.CMS-1 GA/2020/3109 dt.31.03.2021	Virat Nagar Phase II Residents Welfare Society (Regd.), Virat Nagar, Phase II, Panipat. "For installation of CCTV Cemras in streets and cleanliness."	50,000/-	SDO (C), Panipat

Allocation of Discretionary Grants sanctioned by Sh.Ranjit Singh,Power Minister, Haryana,				
Chandigarh for the financial year 2020-21.				
Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
1	U.O.No.Pr. M/2021/PS/ 42 dt.18.06.2020	Baba Sawami Dayal Dham Jan kalyan Society (Regd.02265) Near Shyamsar Talab Charkhi Dadri Dist. Charkhi Dadri. "For Construction of shed."	1100000	SDM CharkhiDadri
2	U.O.No.Pr. M/2021/PS/ 43 dt.17.07.2020	Shri Krishan Chander Gaushala Bani Reg. No. 00211 of 2012-13 Village Bani Distt. Sirsa. For Purchase of Fodder & construction of Shed."	500000	SDM Sirsa
3	U.O.No.Pr. M/2021/PS/ 44 dt.17.07.2020	Shri Gau Shala Chakkan Teh. & Distt. Sirsa Reg. 414 HR 117/02. "For Construction for floor at ground."	200000	SDM Ellanabad
4	U.O.No.Pr. M/2021/PS/ 45 dt.17.07.2020	Sarpanch Gram Panchayat Chautala Distt. Sirsa." (Kovid-19-For Sanitise the Village & Mask Distribution."	200000	SDM Dabwali
5	U.O.No.Pr. M/2021/PS/ 46 dt.17.07.2020	Bhag Sh Krishan Goshala Sewa S. Chautala (Reg. 282, 2005-06) Tehsil M. Dabwali Distt. Sirsa." For purchase of fodder."	300000	SDM Dabwali
6	U.O.No.Pr. M/2021/PS/ 47 dt.17.07.2020	Dera Baba Bhuman Shah Ji Mallewala, Distt. Sirsa. Regn. No.-12386." For Construction of Shed for public use.	500000	SDM Sirsa
7	U.O.No.Pr. M/2021/PS/ 48 dt.17.07.2020	Sh. Krishan Parnami Gaushala Nehrana, Distt. Sirsa. (Regn. No. 01730). For purchase of fodder."	100000	SDM Sirsa
8	U.O.No. Pr.m/2021/PS/49 dt. 17.07.2020	Shri. Krishan Gaushalla (Reg. No. 00754) Distt. Sirsa. "For purchase of fodder & construction of Shed."	300000	SDM Sirsa
9	U.O.No. Pr.m/2021/PS/50 dt. 17.07.2020	UMID Club Bani (Reg. No. 01862) Distt. Sirsa. "For purchase the equipments of Gym/Sports for public use."	200000	SDM Sirsa
10	U.O.No. Pr.m/2021/PS/51 dt. 17.07.2020	Shri Hari Ram Goshala (Regd. No. 01785) V. Burj Bhangu Tehsil Sirsa Distt. Sirsa. purchase of fodder & construction of Shed."	200000	SDM Sirsa
11	U.O.No. Pr.m/2021/PS/52 dt. 17.07.2020	Shri Krishan Gaushalla VPO. Bupp (Regd. No.01550/2016) Tehsil Sirsa, Distt. Sirsa. For purchase of fodder & construction of Shed."	200000	SDM Sirsa
12	U.O.No. Pr.m/2021/PS/53 dt. 17.07.2020	Shri Krishan Gaushalla (Reg. No. 01498) Sirsa Shekhu Puria. For purchase of fodder & construction of Shed."	200000	SDM Sirsa
13	U.O.No. Pr.m/2021/PS/54 dt. 17.07.2020	Baba Somnath Gaushala, Jodhpuria. Regn. No.-01355 Distt.Sirsa. For purchase of fodder & Construction of Shed."	500000	SDM Ellenabad
14	U.O.No. Pr.m/2021/PS/55 dt. 17.07.2020	Shri Krishan Gaushala, Vill. Ghoran Wali, Sirsa, Regn. No.-399. "For purchase of fodder & Construction of Shed."	200000	SDM Ellenabad
15	U.O.No. Pr.m/2021/PS/56 dt. 17.07.2020	Shri Radha Krishan Gaushala, Vill. Kussar, Sirsa. Regn. No.-843. "For purchase of fodder O & Construction of Shed."	200000	SDM Ellenabad
16	U.O.No. Pr.m/2021/PS/57 dt. 17.07.2020	Bajigar Mela Parbandhak Committee (Reg. No. 0158) Distt. Sirsa," For development of 0 Bajigar Mela Activities"	200000	SDM Sirsa

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
17	U.O.No.Pr. M/2021/PS/ 58 dt.17.07.2020	Lakshya Coaching Classes No PSA/Reg/SRS/LI/SRS-1/0191446 01862) Distt. Sirsa For purchase of books, for free distribution of poor students."	200000	SDM Sirsa
18	U.O.No.Pr. M/2021/PS/ 59 dt.17.07.2020	Shri Krishan Lila Gaushala, Vill. Chilkani Dhab, Sirsa, Regn. No. -1635. For purchase of fodder & Construction of Shed."	200000	SDM Ellenabad
19	U.O.No.Pr. M/2021/PS/ 60 dt.17.07.2020	Shri Gopal Gaushala, Vill. Dhudianwali, Sirsa Regn. No -00186. "For purchase of fodder & Construction of Shed."	200000	SDM Sirsa
20	U.O.No.Pr. M/2021/PS/61 dt.17.07.2020	Sh. Krishan Goshala Paniwla Motta (Reg. AWBI-HR-258/13). "For purchase of fodder & Construction of Shed."	500000	SDM Sirsa
21	U.O.No.Pr. M/2021/PS/ 62 dt.27.07.2020	Gram Panchayat Shekhupuria District Sirsa "For construction of small Bridges on Ratta- Khera Kharif Channel to cross during the Rainy Session."	500000	SDM Sirsa
22	U.O.No. Pr.m/2020/PS/63 dt. 04.08.2020	Akhil Narwal Khap Welfare society vill. Kathura distt. Sonepat (regd. No.02875) "for construction of khap weelfare society building for public use."	2100000	SDM Gohana
23	U.O.No. Pr.m/2020/PS/64 dt. 04.08.2020	Shri Krishan Goshala Khajakhera (reg. 00844) vill khajakhera distt sirsa "for construction of shed."	200000	SDM Ellenabad
24	U.O.No. Pr.m/2020/PS/65 dt. 04.08.2020	Shri Krishan Gaushala, V.P.O. Poharka, teh. Ellenabad,sirsa (reg.00292), "for purchase of fodder."	200000	SDM Ellenabad
25	U.O.No. Pr.m/2020/PS/66 dt. 04.08.2020	Shri Madhosinghana Gaushala vill. Madhosingana distt. Sirsa (reg.00275) "for purchase of fodder."	150000	SDM Sirsa
26	U.O.No. Pr.m/2020/PS/67 dt. 04.08.2020	Gram Panchayat Titukhera distt. Sirsa. "for construction of hall near peer for public uses."	100000	SDM Sirsa
27	U.O.No. Pr.m/2020/PS/68 dt. 10.08.2020	Vikas Memorial Education Society, CO Dhiranwas, Hisar. "For improvement of Culture &Sports activites."	200000	SDM Hisar
28	U.O.No.Pr. M/2020/PS/ 69 dt.18.08.2020	Bar Association Rania (Reg. No. 3226/2019) Vill. Rania Distt. Sirsa. "For up gradation of Library Building & Purchase of Furniture."	500000	SDM Ellenabad
29	U.O.No.Pr. M/2020/PS/70 dt.18.08.2020	Shree Krishan Parami Gaushala And Nandishala Sewa Samiti Balasar Reg. No. 1879/2017 VPO Balasar Distt Sirsa. "For Construction of Shed."	500000	SDM Ellenabad
30	U.O.No.Pr. M/2020/PS/71 dt.18.08.2020	Gram Panchyat Balasar Vill Balasar Distt Sirsa. For Construction of IPB Streets."	500000	SDM Ellenabad
31	U.O.No.Pr. M/2020/PS/ 73 dt.18.08.2020	Shree Gaushala H.R. Vill. Sadewa Construction of Shed	200000	SDM Ellenabad
32	U.O.No.Pr. M/2020/PS/ 74 dt.18.08.2020	Gram Panchyat Sadewala Distt. Sirsa. "for installation of , Grill around the water Tanks	200000	SDM Ellenabad

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
33	U.O.No.Pr. M/2020/PS/ 78 dt.18.08.2020	Deputy Commissioner, Sirsa. For Purchase of CCTV Cameras for Installation in Sirsa."	5000000	SDM Sirsa
34	U.O.No.Pr. M/2020/PS/76 dt.18.08.2020	Shree Krishan Gaushala Buthan Kalan Reg. No. 1219 Ditt. Fatehbad. "For Purchase of Fodder &Food Grain	500000	SDM Fatehabad
35	U.O.No.Pr. M/2020/PS/ 75 dt.18.08.2020	Deputy Commissioner, Hisar. For distribution Prize & Sweets Children, on independence day2020."	100000	SDM Hisar
36	U.O.No.Pr. M/2020/PS/77 dt.18.08.2020	Baba Sheoram Giri Shanti Giri Gaushala Khedar Reg. No. 02761 Distt. Hisar. "For Purchase of Fodder &Food Grain."	500000	SDM Barwala
37	U.O.No.Pr. M/2020/PS/ 72 dt.18.08.2020	Shree Shiv Gaushala Society Siswal Reg. No. 1479/2003 VPO. Siswal Distt. Hisar. "For Purchsae of Fodder."	500000	SDM Hisar
38	U.O.No. Pr.m/2020/PS/79 dt. 25.08.2020	Shree Gaushala Rania (Reg. No. 00365) Vill. Rania Distt. Sirsa. "for Construction of Shed."	750000	SDM Ellenabad
39	U.O.No. Pr.m/2020/PS/80 dt. 25.08.2020	Savrag Dham Ashram Sabha Rania (Reg. No. 740) Vill. Rania Distt. Sirsa." For Installation of Gas Bhatti for Cremation."	750000	SDM Ellenabad
40	U.O.No. Pr.m/2020/PS/81 dt. 25.08.2020	Shaheed Bhagat Singh Yuva Club Gindran (Reg. NO. 01414) Vill. Gindran Distt. Sirsa. "For purchase of Gym Instruments."	100000	SDM Ellenabad
41	U.O.No. Pr.m/2020/PS/82 dt. 25.08.2020	Dr. APJ Abdul Kalam Education Trust Kharian (Reg. No. 2247) Vill. Kharian Distt. Sirsa. "For purchase of Library Books for Public use."	200000	SDM Ellenabad
42	U.O.No. Pr.m/2020/PS/83 dt. 05.10.2020	Bhag Sh Krishan Goshala Sewa S. Chautala (Reg. 282,2005-06) Tehsil M.Dabwali Distt. Sirsa. "For purchase of fodder."	700000	SDM Dabwali
43	U.O.No. Pr.m/2020/PS/86 dt. 11.11.2020	Maa Gauri Samaj Seve Samiti Panipat Reg. No. HR/007/2019/01606 Distt.Panipat. "For Purchase of Computer&Sewing Machine for poor person".	200000	SDM Panipat
44	U.O.No. Pr.m/2020/PS/84 dt. 11.11.2020	Smt. Sunita w/o Sh. Mahindar Kumar vill. Gonder Distt. Karnal. "For financial assistance for repair of damaged house being poor person".	100000	SDM Karnal
45	U.O.No. Pr.m/2020/PS/88 dt. 11.11.2020	Sarpanch, Gram Panchyat Vill. Gorakhpur Distt. Fatehabad. "for purchase of books and furniture's for library".	200000	SDM Fatehabad
46	U.O.No.Pr. M/2020/PS/85 dt.11.11.2020	Shree krishan Goushala samitee, abub shahar regd. No. 3087(2003-04)teh. Mandi dabwali distt. Sirsa "for purchase of fodder"	200000	SDM Mandi Dabwali
47	U.O.No.Pr. M/2020/PS/87 dt.11.11.2020	Shri Durga Gaushala Regd. No. HR/011/2013/00257 Vill. Mammer Khera Distt. Sirsa "For purchase of fodder	200000	SDM Ellenabad
48	U.O.No.Pr. M/2020/PS/89 dt.12.11.2020	Shri Panchgrami Samadha Baba Prithvinath Gaushalla Samiti (Regd. No. 159), Distt. Hisar. "For purchase of fodder."	200000	SDM Barwala

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
49	U.O.No.Pr. M/2020/PS/90 dt.26.11.2020	Shri Amarnath Gaushalla (Regd. NO. 11201759) Village Dhottar, Tehsil Rania, Distt. Sirsa. "For construction of Shed."	300000	SDM Ellenabad
50	U.O.No.Pr. M/2020/PS/91 dt.04.12.2020	Shree SanatanDharm Krishan Gaushala Bharokhan Reg. No. 204 Vill. Bharokhan Teh, & Distt. Sirsa. "For construction of Shed."	200000	SDM Sirsa
51	U.O.No.Pr. M/2020/PS/93 dt.04.12.2020	Shri Ram Goshala Sewa Sedan Asakhera Reg No 01421/2016 Vill. Asakhera Tehsil Dabwali Distt. Sirsa. "For construction of Shed."	200000	SDM Dabwali
52	U.O.No.Pr. M/2020/PS/94 dt.04.12.2020	Bhag Sh Krishan Goshala Sewa S. Chautala (Reg. 282, 2005-06) Vill. Chautala Tehsil M. Dabwali, Distt. Sirsa "For about Interlock Flooring construction."	1000000	SDM Dabwali
53	U.O.No. Pr.m/2020/PS/95 dt. 04.12.2020	Shree Krishan Parnami Gaushala Rampura Bishnoian Reg. No. 02452 V'll. Rampura Bishnoian 0 Teh. Dabwali Distt. Sirsa. "For purchase of fodder & construction of Shed."	20000	SDM Dabwali
54	U.O.No. Pr.m/2020/PS/92 dt. 04.12.2020	Bhagat Dhanna Jaat Sabha Gorakhpur Reg. No. 2337 Vill. Gorakhpur Distt. Fatehabad. "For construction of Building for public use."	500000	SDM Fatehabad
55	U.O.No. Pr.m/2020/PS/96 dt. 17.12.2020	Sarpanch Gram Panchayat, Ghoranwali Teh. Rania, Distt. Sirsa. "For construction of IBP Street, To Install water supply pipe line & dugging of Sehada Channel floody Minor."	1500000	SDM Ellenabad
56	U.O.No. Pr.m/2020/PS/97 dt. 17.12.2020	Ghoranwali Warriors Club Ghoranwali (Regd. No. 01876) Vill. Ghoranwali Tehsil Rania, Distt. Sirsa. "For work for the promotion of Education, Public Welfare, De-addiction and curbing the spared of innocent children & society."	200000	SDM Ellenabad
57	U.O.No. Pr.m/2020/PS/99 dt. 18.12.2020	The Chautala Primary Agri Co-op, Society Ltd. Chautala (PSCS) Distt. Sirsa. "For construction of Fertilizer Godown for public use."	1000000	SDM Dabwali
58	U.O.No. Pr.m/2020/PS/100 dt. 22.12.2020	Baba Munga Nath Gaushala (Reg. No. 00139) Vill. Kharian Teh. Rania, Distt. Sirsa. "For construction of Shed."	500000	SDM Ellenabad
59	U.O.No. Pr.m/2020/PS/101 dt. 28.12.2020	SMC GGSSS Rania, Vill. & Teh. Rania, Distt. Sirsa. "For construction of cycle Stand, Instalation of CCTV Camera, Purchase of Library Furniture & Construction of School Platform."	1000000	SDM Ellenabad
60	U.O.No. Pr.m/2020/PS/102 dt. 28.12.2020	Sarpanch, Gram Panchayat, Pattirathawas, Vill. Pattirathawas Teh. Rania, Sirsa. "For purchase of Jim instruments for public use."	100000	SDM Ellenabad
61	U.O.No.Pr. M/2020/PS/103 dt.29.12.2020	Sarpanch, Gram Panchayat, Chautala Vill. Chautala Teh. Dabwali Distt. Sirsa. "For purchase of Sports Equipment and for sports infrastructure."	1500000	SDM Dabwali
62	U.O.No.Pr. M/2020/PS/98 dt.18.12.2020	Sant Shiromani Guru Ravidas Sabha (Reg. No. 02953) Vill. Dhad Tehsil Barwala Distt. Hisar. "For construction of Hall for public use."	100000	SDM Barwala

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
63	U.O.No.Pr. M/2021/PS/104 dt.08.01.2021	Shri Krishan Lila Goshala Chilkani Dhab Reg. No. 1635 Vill. Chilkani Dhab Tehsil Ellenabad Distt. Sirsa. "For purchase of fodder & Construction of Shed."	200000	SDM Ellenabad
64	U.O.No.Pr. M/2021/PS/105 dt.08.01.2021	Sawami Harish Chander Samaj Seva Sametee Reg. No. 1382, Nathusari Chopta VPO. & Tehsil Construction of IPB Street near Dharmshala."	200000	SDM Sirsa
65	U.O.No.Pr. M/2021/PS/106 dt.08.01.2021	SS Jain Sabha Rania Reg. No. 5441 Ward No. 5 Vill. & Teh. Rania Distt. Sirsa. "For construction a Hall for public use."	1100000	SDM Ellenabad
66	U.O.No.Pr. M/2021/PS/107 dt.08.01.2021	Shri Keshav Gaushala Ali Mohmmad Reg. No. 245 Vill. Ali Mohmmad Teh. & Distt. Sirsa. "For purchase of fodder."	200000	SDM Sirsa
67	U.O.No.Pr. M/2021/PS/108 dt.08.01.2021	Shree Shiv Ganesh Gomata Suraksha Kha Shergarh Reg. No. 01329 Vill. Khai Shergarh Tehsil & Distt. Sirsa. "For purchase of fodder."	200000	SDM Sirsa
68	U.O.No. Pr.m/2021/PS/109 dt. 08.01.2021	Shree Krishan Gaushalla Bahiya Reg. No. 00754 Vill. Bahiya Tehsil Rania Distt. Sirsa. "For Construction of Shed."	200000	SDM Ellenabad
69	U.O.No. Pr.m/2021/PS/110 dt. 08.01.2021	hri Radha Krishan Gau-Shala Ottu Reg. No. 4108 Vill. Ottu Tehsil Rania Distt. Sirsa. "For Construction of Shed & Purchase of Fodder."	200000	SDM Ellenabad
70	U.O.No. Pr.m/2021/PS/111 dt. 08.01.2021	Shri Krishan Parnami Gaushala Bhamboor Reg. 2 No. 01601 Vill. Bhamboor Tehsil & Distt. Sirsa. "For Construction of Shed."	200000	SDM Sirsa
71	U.O.No. Pr.m/2021/PS/112 dt. 08.01.2021	Shri Krishan Parnami Gaushala Avem Nandi 2 Bansudhar Reg. No. 1739 Vill. Bansudhar Tehsil & Distt. Sirsa. "For purchase of fodder."	200000	SDM Sirsa
72	U.O.No. Pr.m/2021/PS/113 dt. 08.01.2021	Shri Shri 1008 Baba Motinath Goshala Nathor Reg. No.01435 Vill. Nathor Tehsil Rania Distt. Sirsa. "For Construction of Shed."	200000	SDM Ellenabad
73	U.O.No. Pr.m/2021/PS/114 dt. 08.01.2021	Shri Krishan Gaushalla Shekhupuria Reg. No. 01498 Vill. Shekhupuria Tehsil & Distt. Sirsa. For Construction of Shed.	200000	SDM Sirsa
74	U.O.No. Pr.m/2021/PS/115 dt. 08.01.2021	Shri Bhunna Gaushala Dham Samitti Reg. No. 00594 Vill. Bhunna Tehsil Rania Distt. Sirsa. "For Construction of Shed."	200000	SDM Ellenabad
75	U.O.No. Pr.m/2021/PS/116 dt. 08.01.2021	Olympic Football and Sports Yuva Club 2,0 Panniwala Mota Reg. No. 1626 Vill. Panniwala Mota Tehsil Sirsa Distt. Sirsa. "For purchase of sports equipments for public use."	200000	SDM Sirsa
76	U.O.No. Pr.m/2021/PS/117 dt. 08.01.2021	Shri Gau Sewa Samiti Keharwala Reg. No. 0658 Vill. Keharwala Tehsil Rania Distt. Sirsa. "For construction of shed."	200000	SDM Ellenabad
77	U.O.No.Pr. M/2021/PS/118 dt.08.01.2021	Jan Kalyan Samiti Mammarkhera Reg. No. 318 Vill. Mammarkhera Tehsil Rania Distt. Sirsa. "For purchase of sports equipments."	21000	SDM Ellenabad

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
78	U.O.No.Pr. M/2021/PS/119 dt.08.01.2021	Executive Officer Municipal Councils BLBO Municipal Council Bhiwani Distt. Bhiwani. "For arrangement of water supply in the pond of Lathiva Wali Johri."	500000	SDM Bhiwani
79	U.O.No.Pr. M/2021/PS/120 dt.18.01.2021	Siri Banke Bihari Gausala, Gindran Reg. No. Vill. Gindran Tehsil Rania Distt. Sirsa. "For construction of shed."	500000	SDM Ellenabad
80	U.O.No.Pr. M/2021/PS/121 dt.18.01.2021	Shri Krishan Aadarsh Gaushala Bacher Reg No. 10 Vill. Bacher Tehsil Rania Distt. Sirsa. "For construction of shed."	200000	SDM Ellenabad
81	U.O.No.Pr. M/2021/PS/122 dt.18.01.2021	Namdhri Gaushala Tibba Firm Santnagar Reg No. 90 Vill. Santnagar Tehsil Rania Distt. Sirsa "For construction of shed."	200000	SDM Ellenabad
82	U.O.No.Pr. M/2021/PS/123 dt.18.01.2021	Satguru Jagjit Singh Ji Gaushala Shri Jiwan Nagar Reg. No. 95 Vill. Shri Jiwan Nagar Teh. Rania Distt.Sirsa. "For construction of shed."	200000	SDM Ellenabad
83	U.O.No.Pr. M/2021/PS/124 dt.21.01.2021	Shri Krishan Gaushala Mehna Khera Reg. No. 0817 Vill. Mehna Khera Tehsil Rania Distt. Sirsa. "For construction of shed."	200000	SDM Ellenabad
84	U.O.No.Pr. M/2021/PS/125 dt.21.01.2021	UMID Club Bani (Reg. No. 01862) Vill. Bani Tehsil Rania Distt. Sirsa. "To Purchase the equipments of Gym/sports."	200000	SDM Sirsa
85	U.O.No. Pr.m/2021/PS/126 dt. 21.01.2021	Azad Club Shekhupuria Reg. No. 0400 Vill. Shekhupuria Tehsil Sirsa Distt. Sirsa. "To purchase the equipments of Gym/sports."	200000	SDM Sirsa
86	U.O.No. Pr.m/2021/PS/127 dt. 21.01.2021	Ghoranwali Warriors Club Ghoranwali Reg. No. 01876 Vill. Ghoranwali, Tehsil Rania Distt. Sirsa. "To purchase the equipments of Gym/sports."	200000	SDM Ellenabad
87	U.O.No. Pr.m/2021/PS/128 dt. 21.01.2021	Krantikari Yuva Club Reg. No. 207917 Vill. Nathor Tehsil Rania Distt. Sirsa . "To purchase the equipments of Gym/sports."	200000	SDM Ellenabad
88	U.O.No. Pr.m/2021/PS/129 dt. 21.01.2021	Gram Panchayat Fatehpuria Niyamat Khan Tehsil & Distt. Sirsa. "To purchase the equipments of Gym/sports."	200000	SDM Sirsa
89	U.O.No. Pr.m/2021/PS/132 dt. 25.01.2021	Azad Hind Yuva Club Kussar Reg. No. 1488 Vill. Kussar Tehsil Rania Distt. Sirsa. "To purchase the equipments of Gym/sports."	200000	SDM Ellenabad
90	U.O.No. Pr.m/2021/PS/130 dt. 21.01.2021	Bua Kanwari Gaushala Trust Kanwari Reg. No. 01869 Vill. Kanwari Tehsil Hansi Distt. Hisar. "For construction of shed."	200000	SDM Hansi
91	U.O.No. Pr.m/2021/PS/131 dt. 21.01.2021	Clean Hansi and Green Hansi Sewa Simiti Reg. No. 01687 Hansi Distt. Hisar. "For construction of shed for stray animals."	200000	SDM Hansi
92	U.O.No. Pr.m/2021/PS/133 dt. 25.01.2021	Baba Phulu Sadh Gow Sewa Panghal Reg. No. 1205 Vill. Panghal Tehsil Barwala Distt. Hisar. "For Purchase of fodder."	200000	SDM Barwala
93	U.O.No. Pr.m/2021/PS/134 dt. 25.01.2021	Shree Krishan Goushala Ratia Reg. No. 00514, Near Anaj Mandi Ratia Distt. Fatehabad. "For Purchase of fodder."	200000	SDM Ratia

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
94	U.O.No.Pr. M/2021/PS/136 dt.28.01.2021	Gram Panchayat Rampur Theri Tehsil Rania Distt. Sirsa. "For purchase the equipmenst of Gym/sports."	200000	SDM Ellenabad
95	U.O.No.Pr. M/2021/PS/137 dt.29.01.2021	Sahid Bhagat Singh Kisan Club Bakriyanwal Reg. No. 3853 Vill. Nathushree Chaupta Distt. Sirsa "To purchase the equipments of Gym/sports."	200000	SDM Sirsa
96	U.O.No.Pr. M/2021/PS/138 dt.02.02.2021	Sh. Krishan Goshala Paniwla Motta (Reg. AWBI-HR- 258/13)Village Panniwala Mota Distt. Sirsa. "For purchase of fodder & construction of Shed."	300000	SDM Sirsa
97	U.O.No.Pr. M/2021/PS/135 dt.28.01.2021	Haryana State Council for Child Welfare Bal Vikas Kothi No. 650, Sector-16-D, Chandigarh. "For the welfare of children to purchase Dresses & Books for poor children.	500000	SDM Panchkula
98	U.O.No.Pr. M/2021/PS/139 dt.11.02.2021	Gram Panchayat, Mammakhera, Distt, Sirsa. "To construct the IPB street from the House of Sahab S/o Sh. Bhadar Ram to the house of Uday Ram S/o Nand Lal."	200000	SDM Ellenabad
99	U.O.No.Pr. M/2021/PS/141 dt.11.02.2021	Gram Panchayat Balasar Distt Sirsa. "To purchase the equipments of Gym/Sports."	200000	SDM Ellenabad
100	U.O.No.Pr. M/2021/PS/142 dt.11.02.2021	Shree Ganesh Manav Samiti, Kharian (Regd. No. 02130) Distt. Sirsa. "To purchase the equipments of Gym/Sports."	200000	SDM Ellenabad
101	U.O.No. Pr.m/2021/PS/143 dt. 11.02.2021	Gram Panchayat Rupana Bishnoian Distt. Sirs 3 "To purchase the equipments of Gym/Sports.	200000	SDM Sirsa
102	U.O.No. Pr.m/2021/PS/145 dt. 12.02.2021	Gram Panchayat Panniwala Mota, Disttr. Sirs 5 "For construct the IPB way (Passagae) from th 1 Dhani of Balbir Jangra to the Dhani of Mada Lal."	1900000	SDM Sirsa
103	U.O.No. Pr.m/2021/PS/144 dt. 11.02.2021	Maharishi Dayanand Saraswati Gaushal Village Dobhi, Hisar. "To purchase th Fodder."	300000	SDM Hisar
104	U.O.No. Pr.m/2021/PS/140 dt. 11.02.2021	Jat Sabha Panchkula (Regd. No. 1060) Dist Panchkula. "For Installation of Solar Plant a Sir Chhottu Ram Jat Bhawan, Sec. 6, Pkl."	1100000	SDM Panchkula
105	U.O.No. Pr.m/2021/PS/146 dt. 15.02.2021	Bhagat Dhanna Jaat Sabha Gorakhpur (Rego No. 2337) Vill. Gorakhpur Distt. Fatehabad "For construction of Building for public use."	500000	SDM Fatehabad
106	U.O.No. Pr.m/2021/PS/147 dt. 04.03.2021	Jaat Dharamshala, Nangai Choudhary District Mahendergarh (Regd. No. 0124). "For Installation the lift and paint the building of the Dharamshala."	2100000	SDM Narnaul

Allocation of Discretionary Grants sanctioned by Sh.Anoop Dhanak, Minister, Haryana,				
Chandigarh for the financial year 2020-21.				
Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
1	U.O.No. P.S/ MOS (A&M)-2020/05 dt. 08.06.2020 ☑	Deputy Commissioner, Hisar "For Construction/completion of New Library Near Govt High School in Village Hasangarh, Tehsil Barwala, District Hisar"	1500000	BDPO Barwala
2	U.O.No. P.S/ MOS (A&M)-2020/12dt. 08.06.2020 ☑	Aastha Gramin Education Society Regd. No. HR/012/2013/00086, VPO Dobhi, Hisar, District Hisar "For the construction/completion of School Building."	1900000	SDO(C) Hisar
3	U.O.No. P.S/ MOS (A&M)-2020/16 dt.10.06.2020 ☑	Gram Panchayat, kharkra. Tehsil Barwala District Hisar. "For the purchase of Gym Equipments for Public use".	300000	BDPO Barwala
4	U.O.No. P.S/ MOS (A&M)-2020/20 dt.10.06.2020 ☑	Gram Panchayat, Matloda, Tehsil Barwala, District Hisar "For the purchase of Gym Equipments for Public use".	300000	BDPO Barwala
5	U.O.No. P.S/ MOS (A&M)-2020/24 dt.10.06.2020 ☑	Gram Panchayat, Panihari, Tehsil Kheri Chopta. District Hisar. "For Construction/completion of New Library Near Government School. Village Panihari Tehsil Barwala, District Hisar."	1500000	BDPO Barwala
6	U.O.No. P.S/ MOS (A&M)-2020/28 dt.10.06.2020 ☑	Gram Panchayat, Badha Khera Tehsil Kheri Chopta, District Hisar. "For the purchase of open Gym Equipments for public use."	300000	BDPO Barwala
7	U.O.No. P.S/MOS (A&M)-2020/32 dt. 10.06.2020	Gram Panchayat, Sotha, Tehsil Kheri Chopta, 3. M) District Hisar. "For the purchase of open Gym Equipments for public use."	300000	SDO(C) Barwala
8	U.O.No. P.S/MOS (A&M)-2020/36 dt. 10.06.2020	Gram Panchayat, Banbhori, Tehsil Barwala, District 3 M) Hisan "For the purchase of open Gym Equipments for public use."	300000	SDO(C) Barwala
9	U.O.No. P.S/MOS (A&M)-2020/40 dt. 10.06.2020	Deputy Commissioner, Hisar. "For the construction - pacca path from Bhuna Road to the field of Sh. Krishan Kumar S/o Sh. Bharat Singh in Village Siwani Bolan."	300000	SDO(C) Agroha
10	U.O.No. P.S/MOS (A&M)-2020/43 dt. 10.06.2020	Deputy Commissioner, Hisar. "For the purchase of - Open Gym Equipments Naga Bala Park in Village Badhawar for Public use."	500000	SDO(C) Barwala
11	U.O.No. P.S/MOS (A&M)-2020/46 dt. 10.06.2020	Gram Panchayat, Dhad Tehsil Barwala District Hisar. "For the purchase of open Gym Equipments for public use."	300000	SDO(C) Barwala
12	U.O.No. P.S/MOS (A&M)-2020/50 dt. 10.06.2020	Gram Panchayat, Surewala Tehsil Barwala, District Hisar. "For the purchase of open Gym Equipments for public use."	300000	SDO(C) Barwala
13	U.O.No. P.S/MOS (A&M)-2020/54 dt. 10.06.2020	Gram Panchayat, Serhera, Tehsil Barwala, District Hisar. "For the purchase of open Gym Equipments for public use."	300000	SDO(C) Barwala
14	U.O.No. P.S/MOS (A&M)-2020/58 dt. 10.06.2020	Gram Panchayat, Khark Punia, Tehsil Barwala, District Hisar. "For the purchase of Gym Equipments for public use."	500000	SDO(C) Barwala
15	U.O.No. P.S/ MOS (A&M)-2020/66 dt.10.06.2020 ☑	Gram Panchayat, Gyanpura, Tehsil Barwala, District Hisar "For the purchase of Gym Equipments for public use."	300000	BDPO Barwala
16	U.O.No. P.S/ MOS (A&M)-2020/70 dt.10.06.2020 ☑	Gram Panchayat, Byana Khera, Tehsil Barwala, District Hisar. "For the purchase of open Gym Equipments for public use."	300000	BDPO Barwala
17	U.O.No. P.S/ MOS (A&M)-2020/78 dt.10.06.2020 ☑	Deputy Commissioner, Hisar "For Renovation Sports Stadium Hall in Village Hasangarh Tehsil Barwala, District Hisar"	500000	BDPO Barwala
18	U.O.No. P.S/MOS (A&M)-2020/62 dt. 10.06.2020	Gram Panchayat, Rajli, Tehsil Barwala, District Hisar. "For the Construction of Pacca Path from Sarsodh Road to the fields of Sh. Jai Singh S/o Sh. Telu Ram and fields of Sh. Inder Singh, Ex- Sarpanch in Village Rajli."	600000	SDO(C) Barwala
19	U.O.No. P.S/MOS (A&M)-2020/74 dt. 10.06.2020	Gram Panchayat. Bhaini Badshahpur, Tehsil Barwala, District Hisar. " (1) For laying tiles Govt. Primary School for public use(Rs.5,00,000/-). (2) For the purchase of Gym Equipments for public use (Rs.3,00,000/-). (3) For laying tiles of Old Panchayat Ghar for public use (Rs.5,00,000/-). (4) For the Construction Welcome Gate in Village Bhaini Badshahpur for public use (Rs.4,00,000/-)."	1700000	SDO(C) Barwala

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
20	U.O.No. P.S/MOS (A&M)-2020/81 dt. 10.06.2020	Gram Panchayat, Nayagaon, Tehsil Barwala District Hisar. "(1) For laying of tiles in Govt. School for public use(Rs. 15,00,000/-). (2) For the purchase of Gym Equipments for public use (Rs.3,00,000/-)."	1800000	SDO(C) Barwala
21	U.O.No. P.S/MOS (A&M)-2020/70 dt. 25.06.2020	Deputy Commissioner, Hisar. "For purchase of GYM Equipments for public use. (Nepal Panna General)."	500000	SDO(C) Barwala
22	U.O.No. P.S/MOS (A&M)-2020/74 dt. 25.06.2020	Deputy Commissioner, Hisar. " To install grill in the Stadium."	200000	SDO(C) Agroha
23	U.O.No. P.S/ MOS (A&M)-2020/78 dt.25.06.2020	Gram Panchayat Panihari, Tehsil Kheri Jalab, District Hisar. For purchase of Gym Equipments for public use.	300000	SDO(C) Barwala
24	U.O.No. P.S/ MOS (A&M)-2020/79 dt.25.06.2020	Deputy Commissioner, Hisar." For purchase of Gym Equipments for public use.	200000	BDPO Agroha
25	U.O.No. P.S/ MOS (A&M)-2020/80 dt.25.06.2020	Gram Panchayat Chhan. Tehsil Barwala, District Hisar. For purchase of Gym Equipments for public use.	250000	SDO(C) Barwala
26	U.O.No. P.S/ MOS (A&M)-2020/81 dt.25.06.2020	Gram Panchayat Balak. Tehsil Barwala, District Hisar." For purchase of Gym Equipments for public use.	200000	BDPO Barwala
27	U.O.No. P.S/ MOS (A&M)-2020/82 dt.25.06.2020	Gram Panchayat Isharhedi Tehsil Barwala, District Hisar." For the Construction of Cow Shed."	250000	SDO(C) Barwala
28	U.O.No. P.S/ MOS (A&M)-2020/83 dt.25.06.2020	Maharishi Dayanand Saraswati Gaushalla (Regd) (Hisar) Regd No:0553/08-04-2009. For the Construction of Cow Shed.	2000000	SDO(C) Hisar
29	U.O.No. P.S/ MOS (A&M)-2020/84 dt.25.06.2020	Sri Kriahan Parnami Gaushalla Samiti (Regd) Nagthala, District Hisar. For the Construction of Cow Shed."	500000	SDO(C) Barwala
30	U.O.No. P.S/ MOS (A&M)-2020/85 dt.25.06.2020	Deputy Commissioner, Hisar." For purchase of Gym Equipments for public use."	200000	BDPO Agroha
31	U.O.No. P.S/MOS (A&M)-2020/70 dt. 16.07.2020	Deputy Commissioner. Hisar. "For purchase of GYM Equipments for public use in village Budha Khera."	200000	SDO(C) Barwala
32	U.O.No. P.S/MOS (A&M)-2020/74 dt. 16.07.2020	-Deputy Commissioner. Hisar. "For purchase of GYM Equipments for public use in village Litani."	200000	SDO(C) Barwala
33	U.O.No. P.S/MOS (A&M)-2020/78 dt. 16.07.2020	Deputy Commissioner. Hisar. "For purchase of GYM Equipments for public use in village Bithmara."	200000	SDO(C) Barwala
34	U.O.No. P.S/MOS (A&M)-2020/83 dt. 16.07.2020	Deputy Commissioner. Hisar. "For purchase of GYM Equipments for public use in village Madanpura."	200000	SDO(C) Barwala
35	U.O.No. P.S/MOS (A&M)-2020/87 dt. 16.07.2020	Deputy Commissioner. Hisar. "For purchase of GYM Equipments for public use in village Parbhuwala."	200000	SDO(C) Barwala
36	U.O.No. P.S/MOS (A&M)-2020/91 dt. 16.07.2020	Deputy Commissioner. Hisar. "For purchase of GYM Equipments for public use in village Khairi."	200000	SDO(C) Barwala
37	U.O.No. P.S/MOS (A&M)-2020/95 dt. 16.07.2020	Deputy Commissioner, Hisar. "For purchase of GYM Equipments for public use in village Sahu."	200000	SDO(C) Barwala
38	U.O.No. P.S/ MOS (A&M)-2020/97 dt.16.07.2020	Deputy Commissioner. Hisar. "For purchase of GYM Equipments for public use in village Kandul."	200000	SDO(C) Barwala
39	U.O.No. P.S/ MOS (A&M)-2020/101 dt.16.07.2020	Deputy Commissioner. Hisar. "For purchase of GYM Equipments for public use in village Faridpur"	200000	SDO(C) Barwala
40	U.O.No. P.S/ MOS (A&M)-2020/105 dt.16.07.2020	Deputy Commissioner, Hisar. "For purchase of GYM Equipments for public use in village Bhairi Akbarpur	200000	SDO(C) Barwala
41	U.O.No. P.S/ MOS (A&M)-2020/109 dt.16.07.2020	Sainik Education Society, VPO Rawalwas Khurd. Hisar Regd. No. HR/012/2014 01028. For the completion/construction of School building."	2000000	SDO(C) Hisar
42	U.O.No. P.S/ MOS (A&M)-2020/113 dt.16.07.2020	Deputy Commissioner Hisar For the completion repair of Block Development & Panchayat Office, District Hisar	100000	SDO(C) Barwala
43	U.O.No. P.S/ MOS (A&M)-2020/117 dt.16.07.2020	Municipal Council. Sirsa For Construction of IPB Street from house of Sh. Naresh Kumar to house of Sh. Gopi Ram Retd. ASI in Prem Nagar, ward No. 2. "	400000	SDO(C) Sirsa

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
44	U.O.No. P.S/ MOS (A&M)-2020/85 dt.06.08.2020	The Deputy Commissioner Hisar. "For the purchase of GYM Equipments for public use in village Khedar, District Hisar	200000	SDO(C) Barwala
45	U.O.No. P.S/ MOS (A&M)-2020/88 dt.06.08.2020	Gram Panchayat Surewala, Tehsil Uklana. District Hisar. "For the Construction of shed in Govt High School, Surewala Tehsil Uklana. District Hisar"	500000	SDO(C) Barwala
46	U.O.No. P.S/ MOS (A&M)-2020/91 dt.06.08.2020	Ours Group of Education Society (Regd No. HR/12/2019/02948) House No.128 Prem Nagar. Hisar District Hisar. "For the completion/ Construction of School Building for public use in Prem Nagar Hisar, District Hisar	2000000	SDO(C) Hisar
47	U.O.No. P.S/ MOS (A&M)-2020/95 dt.02.09.2020	Gram Panchayat Siwani Bolan. Tehsil Hisar. District Hisar. "For the purchase of Gym Equipments for public use in Village Siwani Bolan.	200000	SDO(C) Hisar
48	U.O.No. P.S/ MOS (A&M)-2020/99 dt.02.09.2020	Gram Panchayat Badhawar. Tehsil Barwala. District Hisar. "For the purchase of Gym Equipments for public use in Village Badhawar."	200000	SDO(C) Barwala
49	U.O.No. P.S/ MOS (A&M)-2020/103 dt.02.09.2020	Gram Panchayat Mirpur, Tehsil Hisar, District Hisar. "For the purchase of Gym Equipments for public use in Village Mirpur."	200000	SDO(C) Hisar
50	U.O.No. P.S/ MOS (A&M)-2020/107 dt.02.09.2020	Gram Panchayat kirori. Tehsil Hisar, District Hisar "For the purchase of Gym Equipments for public use in Village Kirori."	200000	SDO(C) Hisar
51	U.O.No. P.S/ MOS (A&M)-2020/111 dt.02.09.2020	Gram Panchayat Kuleri, Tehsil Hisar, District Hisar. "For the purchase of Gym Equipments for public use in Village Kuleri."	200000	SDO(C) Hisar
52	U.O.No. P.S/ MOS (A&M)-2020/115 dt.02.09.2020	Gram Panchayat Shamsukh, Tehsil Hisar, District Hisar. "For the purchase of Gym Equipments for public use in Village Shamsukh."	200000	SDO(C) Hisar
53	U.O.No. P.S/ MOS (A&M)-2020/119 dt.02.09.2020	Gram Panchayat Sandol, Tehsil Hisar. District Hisar. "For the purchase of Gym Equipments for public use in Village Sandol."	200000	SDO(C) Hisar
54	U.O.No. P.S/ MOS (A&M)-2020/123 dt.02.09.2020	Gram Panchayat Landhari, Tehsil Hisar, District Hisar. "For the purchase of Gym Equipments for public use in Village Landhari."	200000	SDO(C) Hisar
55	U.O.No. P.S/ MOS (A&M)-2020/127 dt.02.09.2020	Gram Panchayat Kirara, Tehsil Hisar, District Hisar. "For the purchase of Gym Equipments for public use in Village Kirara."	200000	SDO(C) Hisar
56	U.O.No. P.S/ MOS (A&M)-2020/131 dt.02.09.2020	Gram Panchayat Agroha. Tehsil Hisar, District Hisar. "For the purchase of Gym Equipments for public use in Village Agroha."	200000	SDO(C) Hisar
57	U.O.No. P.S/ MOS (A&M)-2020/135 dt.02.09.2020	Gram Panchayat Nangthala. Tehsil Hisar, District Hisar. "For the purchase of Gym Equipments for public use in Village Nangthala."	200000	SDO(C) Hisar
58	U.O.No. P.S/ MOS (A&M)-2020/139 dt.02.09.2020	Gram Panchayat Kirmara. Tehsil Hisar, District Hisar. "For the completion/construction of General Chopal in Village Kirmara."	500000	SDO(C) Hisar
59	U.O.No. P.S/ MOS (A&M)-2020/140 dt.19.09.2020	Om Welfare & Educational Trust, DSS No. 9, First Floor. Red Cross Market, Hisar (Reg. No. 9200/Dated 14.11.2014) Distt. Hisar. "For renovation of School Building and Up- gradation infrastructure to the Students,"	1600000	SDO(C) Hisar
60	U.O.No. P.S/ MOS (A&M)-2020/142 dt.19.09.2020	Gram Panchayat Chamar Khera, Tehsil Uklana, District Hisar. "For the purchase of Gym Equipment for Public use in Village Chamar Khera."	200000	SDO(C) Barwala
61	U.O.No. P.S/ MOS (A&M)-2020/70 dt.12.10.2020	Shri Balaji Gaushala Samiti, Gaushala Road, Mangali, Hisar. (Regd. No. 26 Dated 2004/2005) Distt. Hisar. "For the construction/completion of Building for public use."	1500000	SDO(C) Hisar
62	U.O.No. P.S/ MOS (A&M)-2020/73 dt.09.11.2020	District Sports & Youth Affairs Officer District Hisar. "For the purpose of Sports Acti on the occasion of Celebration of Haryana Day 1St November, 2020".	125000	SDO(C) Hisar

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
63	U.O.No. P.S/ MOS (A&M)-2020/76 dt.09.11.2020 [1]	Gram Panchayat Kuleri, Tehsil Hisar, District Hisar. "For the purcha se of Gym Equipment Public use in Village Kuleri, Near senior Secondary School, Tehsil Hisar, District Hisar	200000	SDO(C) Agroha
64	U.O.No. P.S/ MOS (A&M)-2020/80 dt.09.11.2020 [1]	Gram Panchayat Kirmara. Tehsil Hisar, District Hisar. "For the purchase of Gym Equipments for Public use in Village Kirmara General Chopal, Tehsil Hisar, District Hisar	200000	SDO(C) Agroha
65	U.O.No. P.S/ MOS (A&M)-2020/70 dt.29.12.2020 [1]	Dy. Commissioner Hisar. "For the purchase of GYM/Sports equipments for students of GSSS Bithmara."	150000	SDO(C) Barwala
66	U.O.No. P.S/ MOS (A&M)-2021/84 dt.23.02.2021 [1]	Gram Panchayat Kirori, Tehsil Hisar, District Hisar. "For the construction of retaining wall pond in Village Kirori, Tehsil & District, Hisar"	500000	BDPO Agroha
67	U.O.No. P.S/ MOS (A&M)-2021/89 dt.23.02.2021 [1]	Gram Panchayat Rajli, Tehsil Barwala, District Hisar. "For the completion/construction of Dhanak Chopal in Village Rajli, Tehsil Barwala, District Hisar."	500000	BDPO Barwala
68	U.O.No. P.S/ MOS (A&M)-2021/94 dt.23.02.2021 [1]	Gram Panchayat Litani, Tehsil Uklana, District Hisar. "For the purchase of Gym Equipments in park Litani to Durjanpur road for Public use in Village Litani."	125000	BDPO Uklana
69	U.O.No. P.S/ MOS (A&M)-2021/98 dt.23.02.2021 [1]	Government Girls Sr. Sec. School, Agroha, District & Tehsil Hisar. "For the completion /renovation Wash Rooms Girls Sr. Sec. School, Agroha & purchase of furniture items etc.	200000	BDPO Agroha
70	U.O.No. P.S/ MOS (A&M)-2021/103 dt.23.02.2021 [1]	KANYA GURUKUL MAHA VIDYALY/ Village Panchgaon, Post Office, Gopi, Tehsil Badhra, District Charkhi Dadri, Regd. No. HR/13/2017/2076 dated 22.03.2017. "For the completion /construction Building of Kanya Gurukul Mahavidyalya, Village Panchgaon, Tehsil Badhra District Charkhi Dadri."	500000	SDO(C) Badhra

Allocation of Discretionary Grants sanctioned by Sh.Mool Chand Sharma,Transport Minister, Haryana,				
Chandigarh for the financial year 2020-21.				
Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
1	U.O.No.Sr.Secy/TM/2021/01 dt.02.06.2020	Additional Deputy Commissioner, Faridabad. (1) For Installation of 4 tube wells at Sector-25, Ballabgarh (Faridabad) for use of 2020 general public (Rs 36 lacs). (2) For installation of one tube well at Near Milk Plant Ballabgarh (Faridabad) for use of general public (Rs. 8 Lacs). (3) For Installation of 3 tube wells at Bhagat Singh Colony Near Gurugram Canal, Ballabgarh (Faridabad) for use of general public (Rs.24 Lacs). (4) For Installation of 4 tube wells at Sector-64-65 Ballabghah (Faridabad) for use of general public (Rs. 32 Lacs)"	10000000	SDO(C) Ballabgarh
2	U.O.No.Sr.Secy/TM/2021/05 dt.17.07.2020	Vijay Kumar Sharma S/o Sh. Lakhpatt Sharma, House No. 418, Gali No. 5b. Bhudatt Colony, Ballabgarh (Faridabad). For Financial Assistance for repair of house being a poor person	100000	SDO(C) Ballabgarh
3	U.O.No.Sr.Secy/TM/2021/09 dt.17.07.2020	Sunil Kumar S/o Sh Mehar Singh, House No 561, Gali No.62, Sanjay Colony, Sector- 23, Faridabad For Financial Assistance for repair of house being a poor person.	50000	SDO(C) Ballabgarh
4	U.O.No.Sr.Secy/TM/2021/31 dt.17.07.2020	Meenu Jain W/o Sh. Ashok Jain House No. 257, Jain Vidya Mandir. Jain Colony, Ballabgarh. District Faridabad For Financial Assistance for repair of House being a poor person.	200000	SDO(C) Ballabgarh
5	U.O.No.Sr.Secy/TM/2021/17 dt.17.07.2020	Sudarshan Singh S/o Vishnu Dev Singh, House No.428, Gali No.6, Near kali Mandir, East Chawla Colony, Ballabgarh (Faridabad). *For Financial Assistance for repair of house being a poor person."	50000	SDO(C) Ballabgarh
6	U.O.No.Sr.Secy/TM/2021/21 dt.17.07.2020	Ganga Ram S/o Sh. Nawal Kishore Sharma, H.No. 82, Gopal Aashram, Hanuman Mandir, Tirakha Colony, Ballabgarh Faridabad. "For Financial Assistance for repair of house being a poor person."	100000	SDO(C) Ballabgarh
7	U.O.No.Sr.Secy/TM/2021/25 dt.17.07.2020	Vinod Kumar Yadav S/o Sh. Lakhi Ram Yadav, H.No. 122, Ward No.2, Ahir Wala. Near Ahir Dharmshala, Ballabgarh Faridabad. For Financial Assistance for repair of house being a poor person."	100000	SDO(C) Ballabgarh
8	U.O.No.Sr.Secy/TM/2021/41 dt.17.07.2020	Rajesh Kumar Sharma S/o Sh. Kanhiya Lal Sharma, # 147 A. Kundan Colony, Ballabgarh. For Financial Assistance for repair of house being a poor person."	200000	SDO(C) Ballabgarh
9	U.O.No.Sr.Secy/TM/2021/45 dt.17.07.2020	Raghu nandan S/o Sh. Bishamber Dayal, Mariya Mohalla, Sihi, Sector-7, Ballabgarh (Faridabad). "For Financial Assistance for repair of house being a poor perosn."	200000	SDO(C) Ballabgarh
10	U.O.No.Sr.Secy/TM/2021/49 dt.17.07.2020	Sanjay Kumar S/o Sh. Ram Chander, R/o SE-71BP 1" Flt- Above ICICI Bank Railway Road NIT-Faridabad. For Financial Assistance for repair of House being a poor person.	150000	SDO(C) Ballabgarh
11	U.O.No.Sr.Secy/TM/2021/53 dt.17.07.2020	Ajay Kaushik S/o Sh. Omdev Kaushik, Mandhawali, Tigaon Tigaon. District Faridabad. For Financial Assistance for repair of House being a poor person	200000	SDO(C) Ballabgarh
12	U.O.No.Sr.Secy/TM/2021/57 dt.17.07.2020	Arun Dagar S/o Sh. Subhash Chand, VPO- Sagarpur, Tehsil- Ballabgarh. District Faridabad. "For Financial Assistance for repair of House being a poor person.	200000	SDO(C) Ballabgarh
13	U.O.No.Sr.Secy/TM/2021/61 dt.17.07.2020	Geeta Bhola W/o Late Sh. Dharam Vir Bhola. House No. 5J-41, NIT Faridabad- Faridabad. For Financial Assistance for repair of House being a poor person	200000	SDO(C) Ballabgarh
14	U.O.No.Sr.Secy/TM/2021/65 dt.17.07.2020	Additional Deputy Commissioner. Faridabad For the pipe lines of water supply in ward No. 4, Ballabgarh	2500000	SDO(C) Ballabgarh
15	U.O.No.Sr.Secy/TM/2021/69 dt.17.07.2020	Chanchal Sharma w/o Late Sh. Amit Mudgil." H.No.# 782 Block-C. Sector-7. Faridabad. "For Financial Assistance for repair of house being a poor person."	200000	SDO(C) Ballabgarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
16	U.O.No.Sr.Secy /TM/2021/77 dt.17.07.2020	Banke Bihari S/o Sh. Devi Charan, H.No. 107, Ward No. 5. Brahman wara. Ballabgarh (Faridabad). For Financial Assistance for repair of house being a poor person."	100000	SDO(C) Ballabgarh
17	U.O.No.Sr.Secy /TM/2021/81 dt.17.07.2020	Rekha W/o Sh. Rajender. H. No. 2075, Gali No. 1. Aadarsh Nagar. Ballabgarh (Faridabad)." For Financial Assistance for repair of house being a poor person."	150000	SDO(C) Ballabgarh
18	U.O.No.Sr.Secy /TM/2021/85 dt.17.07.2020	Raj Kumar Sharma S/o Sh. Mehar Chand Sharma, H. No. 146/10. Vikash High School nearby, Ballabgarh (Faridabad). For Financial Assistance for repair of house being a poor person.	100000	SDO(C) Ballabgarh
19	U.O.No.Sr.Secy /TM/2021/33 dt.17.07.2020	The President. Surya Shakti Charitable Trust (Regd. No. 4721) 265. Sector-16A. Faridabad. To Organize the medical check-up camps for use of general public."	200000	SDO(C) Faridabad
20	U.O.No.Sr.Secy /TM/2021/37 dt.17.07.2020	"Rashtriya Mahila Jagriti Manch" House No. C- 522. Ward-31. Near Water Tank, Chawla Colony Ballabgarh, Faridabad (Regd. No. 1724/2018). To arrange/solemnized the marriage of poor women of the society."	400000	SDO(C) Ballabgarh
21	U.O.No.Sr.Secy/TM/2021 /73 dt.17.07.2020	Rattan Lal S/o Sh. Kundan Lal, No. 651 Saini Mohalla Qutubpur, Rewari For Financial Assistance for repair of house being a poor person.	200000	SDO(C) Rewari
22	U.O.No.Sr.Secy/TM/2021 /29 dt.17.07.2020	The Honorary General Secretary, Haryana State. 45 Child Welfare, kothi No. 650. Sector-16. Chandigarh (Regd. No. 86/1970-71) -To promote cultural activities & for prize destination to children.	400000	SDO(C) Panchkula
23	U.O.No.Spl.Sr.Secy/TM/2021/93 dt.22.07.2020	Arvind Bhatt S/o Sh. Mahesh Bhat. House No. B 2227A, Sector-3, Near Huda Market, Ballabgarh (Faridabad) "For financial assistance for repair of house being a poor person."	200000	SDO(C) Ballabgarh
24	U.O.No.Spl.Sr.Secy/TM/2021/97 dt.22.07.2020	Saurabh Kumar S/o Sh. Narender Kumar, House No. DF-265. Sohna Road, Near Rawal School, Friends Colony, Ballabgarh (Faridabad). "For financial assistance for repair of house being a poor person."	50000	SDO(C) Ballabgarh
25	U.O.No.Spl.Sr.Secy/TM/2021/101 dt.22.07.2020	Meenu Yadav W/o Sh. Rakesh Kumar, House No. 1141, Near Gayatri Packers, Arya Nagar, Ballabgarh "For financial assistance for repair of house being a poor person	200000	SDO(C) Ballabgarh
26	U.O.No.Spl.Sr.Secy /TM/2021/105 dt.22.07.2020	Additional Deputy Commissioner. "For construction of Roads & pavement of streets of Ballabgarh constituency."	5000000	SDO(C) Ballabgarh
27	U.O.No.Spl.Sr.Secy /TM/2021/113 dt.22.07.2020	Gaurav Sharma S/o Sh. Lalit Kumar Sharma, House No. 226/9, Near Singla Photo Studio, Brahman wara, Ballabgarh (Faridabad). "For financial assistance for repair of house being a poor person."	100000	SDO(C) Ballabgarh
28	U.O.No.Spl.Sr.Secy /TM/2021/89 dt.22.07.2020	Varun Kumar S/o Sh. Bhim Singh, Village- Bhaindoli, Teh. Hodal, Distt. Palwal. "For financial assistance for repair of house being a poor person."	150000	SDO(C) Hodel
29	U.O.No.Spl.Sr.Secy /TM/2021/109 dt.22.07.2020	Satpal S/o Sh. Tunda Ram, Village-Bhaindoli, Teh Hodel, Distt. Palwal. "For financial assistance for repair of house being a poor person."	200000	SDO(C) Hodel
30	U.O.No.Spl.Sr.Secy /TM/2020-21/117 dt.30.07.2020	Kapil Kapoor S/o Sh. Pawan Kapoor, H.No. 42 Mehendi Wala Park, Sector-23, Faridabad. "F financial Assistance for repair of house being a poor person."	100000	SDO(C) Ballabgarh
31	U.O.No.Spl.Sr.Secy /TM/2020-21/21 dt.30.07.2020	Dushyant Bhati S/o Sh. Vijendra Singh Bhati, Hou No. 2049/GF, Housing Board Colony, Sector- Ballabgarh (Faridabad). "For financial Assistance f repair of house being a poor person."	100000	SDO(C) Ballabgarh
32	U.O.No.Spl. Sr.Secy/TM/2020-21/125 dt.30.07.2020	Subedar Saini S/o Sh. Ram Raj. House no. M.C.F 295/A Gall No.-2. Ganga Vidya Niketan School, Subhash Colony, Ballabgarh. Fardabad." For financial Assistance for repair of house being poor person	150000	SDO(C) Ballabgarh
33	U.O.No.Spl. Sr.Secy/TM/2020-21/129 dt.30.07.2020	Sonu Nav Chetna Foundation, 273, Bhim Sain Colony, Near Yadav Dairy, Ballabhgarh, Faridabad (Regd. No 8775) "To arrange / solemnized the help of poor men women of the society"	200000	SDO(C) Ballabgarh

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
34	U.O.No.Spl. Sr.Secy/TM/2020-21/133 dt.30.07.2020	Hanumant Foundation, (Regd No. 2992) House No 965, Sector-15, Faridabad "For purchase of library book and furniture for general public use."	500000	SDO(C) Faridabad
35	U.O.No.Spl. Sr.Secy/TM/2021/137 dt.07.08..2020	Chetan Sharma S/o Sh. Rajender Singh. Dhanana Aladadpur(5). Sonipat "For financial Assistance for repair of House being a poor person	200000	SDO(C) Gohana
36	U.O.No.Spl. Sr.Secy/TM/2021/145 dt.07.08.2020	Krishna W/o Sh. Rajender, Dhanana Aladadpur, Sonipat, Gohana "For financial Assistance for repair of House being a poor person.	200000	SDO(C) Gohana
37	U.O.No.Spl. Sr.Secy/TM/2021/141 dt.07.08.2020	Mahesh Chand Sharma S/o Sh. Babu Ram, House No. 419 Gali No. 6 Near Sihi Gate, Bhudutt Colony. d Ballabgarh, District Faridabad "For financial Assistance for repair of House being a poor person	200000	SDO(C) Ballabgarh
38	U.O.No.Spl. Sr.Secy/TM/2021/139 dt.18.08.2020	Smt. Ganeshi Bai Gau Sewa Charitbale Trust (Regd. No 246). Vill Saniana, Tehsil Tohana. District Fatchbad "For purchase of Tractor and Trolley for bring the fodder for Gavuvansh at Gaushala"	600000	SDO(C) Tohana
39	U.O.No.Spl. Sr.Secy/TM/2020/153 dt.07.10.2020	Godhan Sewa Samiti, Go Upchar Center, (Regd. No. HR/015/2015/013) Brahi Road, Village, Sakhol. Bahadurgarh, Distt. Jhajjar "For Repair of Cow Shed and purchase of fodder	600000	SDO(C) Bahadurgarh
40	U.O.No.Spl.Sr.Secy /TM/2021/161 dt.07.10.2020	Madhu Goel W/O Sh. Surender Goel, House No. 1051, W No. 5, Krishan Cloth Market, Rohtak "For Financial Assistance for repair of House being a poor person."	150000	SDO(C) Rohtak
41	U.O.No.Spl.Sr.Secy /TM/2020/169 dt.07.10.2020	Haare Ka Sahara Charitable Trust, House No. 2, Ward no. 3, Bansal Colony, Sirsa "To arrange/ solemnized the help of poor men/women of the society."	400000	SDO(C) Sirsa
42	U.O.No.Spl.Sr.Secy /TM/2021/157 dt.07.10.2020	Harbir Singh S/o Sh. Badan Singh, Lal Quarter 7 D, Sector-7, Nalnda School, Tehsil- Ballabgarh, District Faridabad. "For Financial Assistance for repair of House being a poor person."	200000	SDO(C) Ballabgarh
43	U.O.No.Spl.Sr.Secy /TM/2021/165 dt.07.10.2020	Radha Sharma D/o Sh. Chanderpall, House No. 1, Gali No. 9, 24 Foot Road, Near Pooja Modern School, Vijay Nagar, Ballabgarh, District Faridabad. "For Financial Assistance for repair of House being a poor person."	200000	SDO(C) Ballabgarh
44	U.O.No.Spl.Sr.Secy /TM/020/173 dt.07.10.2020	Senior Citizen Welfare association, (Regd. No. 03016), Sector-03, Ballabgarh, Faridabad "For Repair/Construction of rooms for use of general public."	250000	SDO(C) Ballabgarh
45	U.O.No.Spl.Sr.Secy /TM/2021/185 dt.07.10.2020	Om Parkash S/o Sh. Net ram Sharma, House No. D 200, Gali no. 10, Tirkha Colony, Ballabgarh, Faridabad. "For Financial Assistance for repair of House being a poor person."	200000	SDO(C) Ballabgarh
46	U.O.No.Spl.Sr.Secy /TM/021/189 dt.07.10.2020	Lakhan S/o Sh. Agayat, House No. 393, Ashyana Sector-62, Ballabgarh, District Faridabad "For Financial Assistance for repair of House being a poor person.	200000	SDO(C) Ballabgarh
47	U.O.No.Spl.Sr.Secy /TM/2021/193 dt.07.10.2020	Ram Prasad S/o Sh. Nandan, House No. 617, Malerna road, Street No. 9, Adarsh Nagar, Near Balaji, Ballabgarh, District Faridabad. "For Financial Assistance for repair of House being a poor person."	200000	SDO(C) Ballabgarh
48	U.O.No.Spl. Sr.Secy/TM/2021/209 dt.15.10.2020	Radharaman S/o Sh. Dinesh Kumar, 11. N. 1320, Ward No. 15, Near DP Door Adarsh Nagar, Ballabgarb, Faridabad, Distt. Faridabad: For financial assistance for repair of house being a poor person	200000	SDO(C) Ballabgarh
49	U.O.No.Spl. Sr.Secy/TM/2021/213 dt.15.10.2020	Mukesh Kumar S/o Sh. Ram Chander, H. N. 1141, Arya Nagar, Ballabgarh, Faridabad, Distt. Faridabad" For financial assistance for repair of house being a poor person	200000	SDO(C) Ballabgarh
50	U.O.No.Spl. Sr.Secy/TM-020/177 dt.08.10.2020	Satya Sewa Sadan, Model Town. Karnal (Regd. No.11237) "For Construction of Hall/rooms for use of general public"	600000	SDO(C) Karnal
51	U.O.No.Spl. Sr.Secy/TM-021/181 dt.07.10.2020	Mahavir Singh S/o Sh. Ratan Singh, V.P.O.- Sangat Pura, Jind For Financial Assistance for repair of House being a poor person."	150000	SDO(C) Jind

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
52	U.O.No.Spl. Sr.Secy/TM/2021/197 dt.14.10.2020	Sumit Garg S/o Sh. Khushal Garg, House No. A 76, Ward No. 14, Near Luxmi Narayan Mandir, Palwal "For Financial Assistance for repair of House being a poor person."	150000	SDO(C) Palwal
53	U.O.No.Spl. Sr.Secy/TM/2021/201 dt.14.10.2020	Beena Garg D/o Sh. Phool Chand Aggarwal, C/o Khushyal Chand, Near Laxmi, Narayan Mandir, House No. A 76, Ward No. 20 Shyam Nagar, Palwal. "For Financial Assistance for repair of House being a poor person"	200000	SDO(C) Palwal
54	U.O.No.Spl. Sr.Secy/TM/2021/205 dt.14.10.2020	Nutan Brahman Sabha, Heera Chowk, District Charkhi Dadri.(Regd. No. HR13/2018/01659) "For construction of Hall/Rooms for use of General Public"	2100000	SDO(C) Charkhi Dadri
55	U.O.No.Spl.Sr.Secy /TM/021/221 dt.15.10.2020	Nitin Kumar S/o Sh. Hazari Lal V.P.O. Akbarpur, Teh. Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person.'	200000	SDO(C) Narnaul
56	U.O.No.Spl.Sr.Secy /TM/021/217 dt.15.10.2020	Parbhu Dayal S/o Sh. Jai Singh, V. P.O. Kosli, District Rewari. "For financial assistance for repair of house being a poor person."	200000	SDO(C) Kosli
57	U.O.No.Spl.Sr.Secy /TM/021/225 dt.15.10.2020	Raj Bala Devi S/o Sh. Dalbir, 58, Gali No. 1, Near Bala Ji Chok, Krishna Nagar, District Panipat. "For financial assistance for repair of house being a poor person.	300000	SDO(C) Panipat
58	U.O.No.Spl.Sr.Secy /TM/021/229 dt.15.10.2020	Smt. Premwati W/o Sh. Raghuvir Singh, House No.1309/1 Nathu Colony, Ballabgarh, Faridabad. "For Assistance for repair of house being a poor person."	200000	SDO(C) Ballabgarh
59	U.O.No.Spl.Sr.Secy /TM/021/233 dt.15.10.2020	Smt. Parvesh Lamba W/o Subhash Lamba, House No. 718/3, Sarai Mohalla, Mujesar, Sector-22, Faridabad. Financial Assistance for treatment of liver of her being a poor person."	200000	SDO(C) Ballabgarh
60	U.O.No.Spl.Sr.Secy /TM/021/237 dt.15.10.2020	Vijay Laxmi W/o Sh. Harish Chand, House No.MCF/A- 21, Mohna Road, Near Yadav Dairy, Bhim Sain Colony. Ballabgrah Faridabad. "For Financial assistance for repair of house being a poor person."	200000	SDO(C) Ballabgarh
61	U.O.No.Spl.Sr.Secy /TM/021/241 dt.15.10.2020	Sh.Rajesh Lamba S/o Sh. Duli Chand, House no.173/2, Near Talab Road, Sarai Mohalla Mujesar, Sector-22, Faridabad. "For Financial assistance for repair of house being a poor being.	300000	SDO(C) Ballabgarh
62	U.O.No.Spl. Sr.Secy/TM/2020/245 dt.27.11.2020	Umesh Devi W/o Sh. Inder Singh, Bye Pass Road, Sector-07, District Faridabad. "For financial assistance for repair of house being a poor person"	200000	SDO(C) Ballabgarh
63	U.O.No.Spl. Sr.Secy/TM/2020/249 dt.27.11.2020	Additional Deputy Commissioner, Faridabad "For construction of Road of Sector-7 and adjoining to Sector-10 Market Road & other roads of Ballabgarh constituency.	4000000	SDO(C) Ballabgarh
64	U.O.No.Spl. Sr.Secy/TM/2020/257 dt.27.11.2020	Badlaav Hamari Koshish Charitable Trust, House No. 136, Ward No. 2, Ahirwada, Ballabgarh, Faridabad (Regd. No. 432/2018) For organize training camp for sewing/beautician and distribution of masks to poor person.	200000	SDO(C) Ballabgarh
65	U.O.No.Spl. Sr.Secy/TM/2020/253 dt.27.11.2020	Sukhbir Singh S/o Sh. Ram Kishan, House No. 737, Ward No. 29. Gali No. 1, Near Viveka Nand Garg Vidyalya, Vikas Nagar Sonipat. "For financial assistance for repair of House being a poor person."	200000	SDO(C) Sonipat
66	U.O.No.Spl. Sr.Secy/TM/2020/261 dt.21.12.2020	Shri Madhav Jan Sewa Nyas (Regd. No. 1198). 69 KM Stone, Village Patti Kalyan, G.T. Road, Samalkha, Panipat. For construction of rooms/hall for use of general public."	2100000	SDO(C) Samalkha
67	U.O.No.Spl.Sr.Secy /TM/2021/265 dt.22.01.2021	Sunil Dutt Sharma S/o Sh. Gian Chand Sharma, H. No. 102, Ward No. 8, Baniyawara Ballabgarh, Faridabad. "For financial assistance for repair of house being a poor person."	200000	SDO(C) Ballabgarh
68	U.O.No.Spl.Sr.Secy /TM/2021/273 dt.22.01.2021	Sunita Sharma W/o Sh. Sunil Dutt Sharma, 193- 01 Baniyawara Ward No. 8,Ballabgarh, Faridabad. "For financial assistance for repair of house being a poor person."	150000	SDO(C) Ballabgarh
69	U.O.No.Spl.Sr.Secy /TM/2021/269 dt.22.01.2021	Gramin Kshetriya Education Society, Kosli (Regd. No. 270), Distt. Rewari. "For purchase of furniture/Library Books."	100000	SDO(C) Kosli

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
70	U.O.No.Spl.Sr.Secy /TM/2021/277 dt.11.02.2021	Additional Deputy Commissioner, Faridabad. "For construction of Roads of Ballabgarh constituency."	800000	SDO(C) Ballabgarh
71	U.O.No.Spl.Sr.Secy /TM/2021/281 dt.19.02.2021	Suresh Kumar S/o Sh. Chander Bhan, 631/27, Near Gautam School, Subhash Nagar, Sonapat. "For financial assistance for repair of house being a poor person."	300000	SDO(C) Sonapat

List of disdursing diseretionary grants sanction by Sh. Jai Parkash Dalal, Agriculture Minister Haryana during the financial year 2020-21				
Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
1	U.O.No. 338 dt 01.06.2020	Sh. Satpal S/o Sh. Amilal R/o Village Naloi, Tehsil Siwani, District Bhiwani. " For treatment of knee being poor financial position ."	1,50,000	SDM, Siwani
2	U.O.No. 234 dt 03.07.2020	Sh. Krishan Kumar S/o SH. Mai Ram , V.P.O Patwan District Bhiwani. " For treatment of Cancer being poor financial position."	51,000	SDM, Loharu
3	U.O.No 346 dt 16.07.2020	Smt. Pooja W/o Sh. Rakesh Kumar , H.Ho. 165, Ashok Nagar, Green Park, W.No . 4, Tehsil Camp , Panipat." For treatment of Cancer being poor financial position ."	2,00,000	SDM Panipat
4	U.O.No. 350 dt 10-08-2020	Sh. Aryavert Gaushala Mandothi . Tehsil Bahadurgarh , District . Jhajjar , (Regd NO.124). . "For purchaseing of fodder for cows and construction of shed."	11,00,000	SDM Bahadurgarh
5	U.O.No. 354 dt 10.08.2020	Sarpanch Gram Panchayat , Bakhtawarpura Tehsil Siwani, District Bhiwani . "Forconstruction of buondary wall and leveling of play ground ."	2,00,000	SDM siwani
6	U.O.No. 358 dt 11.08.2020	Satya Sewa Sada Sadan, Modal Town Karnak (Regd. No. 11237), District Karnal ." For renovation/ completion of building	11,00,000	SDM Karnal
7	U.O.No. 36 dt 07.10.2020	Principal , Seth megh Ram jindal Govt College siwani District . Bhiwani."For complettion of building.	4,00,000	SDM Bhiwani
8	U.O.No. 36 dt 06.11.2020	Deputy commissioner Sonapat. "To compensate Ramchander S/o Sh. Amar Singh, V.P.O. Kohla Distt. Sonapat. His crop was burn due to short circuit."	1,00,000	SDM Gohana
9	U.O.No. 374 dt 06.11.2020	Baba Jai Ram Dass Mandir Committee Pali Distt. No. 00043)."For construction/completion of building for General public use.	2,51,000	SDM Mahendergarh
10	U.O.No.378 dt 06.11.2020	Sarpanch Gram Panchayat, Ghuskani Distt. Bhiwani. "For promotion of sports activities."	2,00,000	SDM Bhiwani
11	U.O.No. 402 dt 08.12.2020	Shri Ladwa Gaushala, Village Ladwa ,Distt. Hisara(Regd No. 01921)." For purcghasing of fodder for cows."	11,00,000	SDM Hisar
12	U.O.No. 406 dt 08.12.2020	Ladwa Handball foundation Village. Ladwa, Distt. Hisar. (Regd No. 088649).. "For promotion of sports activies and purchase of sports items."	1,00,000	SDM Hisar
13	U.O.No. 370 dt 06.11.2020	Deputy commissioner Sonapat. "To compensate Surender Kumar S/o Sh. Barkha Ramh, V.O.P Puthi Distt. Sonapat . His cropwas burn due to shoet circuit	1,00,000	SDM Gohana
14	U.O.No. 382 dt 08.12.2020	Krishan Kumar S/o Sh. Lekh Ram, V.O.P. Akoda Distt. Mehendergarh."Foor treatment of heart being very poor financial position."	1,00,000	SDM Mehendergarh
15	U.O.No. 418 dt 10.12.2020	Hajri Lal S/o SH. Jai Lal , V.O.P Dhani Bhakra Distt.Bhiwani ."For treatmen for paralysis & Knee problem being very poor financial position."	1,00,000	SDM Siwani
16	U.O.No. 422 dt 10.12.2020	Perveen S/o Sh. Balbir Singh , V.O.P Ghangala Distt.Bhiwani ."For treatment for paralysis & being very poor financial position."	1,00,000	SDM Siwani
17	U.O.No. 434 dt 10.12.2020	Sarpanch Gram Panchaya , Dhulkot Distt.Bhiwani ."For repairing/ completion of Backward Chopal."	1,00,000	SDM Siwani
18	U.O.No. 430dt 10.12.2020	Sarpanch Gram Panchaya ,Jhumpa Khurd Tehsil Siwani Distt.Bhiwani ."For Pavement of street from House of RamKumar Khati to Shmshan	11,00,000	SDM Siwani
19	U.O.No. 426 dt 10.12.2020	Shree Tansukh Mahajan sant Kabir sewa samiti siwani Mandi Distt. Bhiwani (Regd No. 01723). " For construction/completion of Back wardChopal."	11,00,00	SDM Siwani
20	U.O.No. 438 dt 10.12.2020	Sarpanch Gram Panchayat Obra Distt Bhiwani. "For construction of track and leveling of sport ground".	2,00,000	SDM Loharu

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
21	U.O.No. 410 dt 10.12.2020	Sarpanch Gram Panchayat, Bakhtawarpura Distt. Bhiwani. "For repairing /completion of jangra Dharamshala".	5,00,000	SDM Siwani
22	U.O.No. 414dt 10.12.2020	Sarpanch Gram Panchayat, Bakhtawarpura Distt. Bhiwani. "For completion of sports track /ground work."	2,00,00	SDM Siwani
23	U.O.No. 486 dt 08.12.2020	Kuldeep S/o Sh. Jagdish ,VPO Dhigawa Jattan Diatt. Bhiwani . "For treatment of his wife being poor financial position."	1,00,000	SDM Loharu
24	U.O.No. 490dt 08.12.2020	Ravi Kumar S/o /sh. Karan Singh , VPO GoKulpura , The. Loharu Distt. Bhiwani . . "For treatment of his father Sh. Karan Singh, being very poor financial postion."	1,00,000	SDM Loharu
25	U.O.No. 498 08.12.2020	Nagar Palika, Loharu, Distt. Bhiwani. "For repairing/construction of Khatik Dharmshala".	1100000	SDM Loharu
26	U.O.No. 494dt 08.12.2020	Smt. Mamta Rani W/o Sh. Bhagwan Dass, H.No.85, Ward No. 1, Loharu, Distt Bhiwani. "For repair of house being very poor financial position".	100000	SDM Loharu
27	U.O.No. 442 dt 17.12.2020	Rajput Veer Shiromani Samiti (Dharamshala), Main dt. Road, Barwa, Teh. Siwani (Bhiwani), Regd. NO. 01948. "For construction of Rajput Veer Shiromani Dharamshala."	2100000	SDM Siwani
28	U.O.No. 446 dt 17.12.2020	Satpal Singh S/o Sh. Lok Ram, Village Nangal, Teh., dt. Behal, Distt. Bhiwani. "For repair of House being poor 20 financial position."	100000	SDM Behal
29	U.O.No. 450 dt 17.12.2020	Meena W/o Sh. Rajesh Kumar, Village Sohansara, dt. Distt. Bhiwani. "For repair of House being very poor financial position."	200000	SDM Loharu
30	U.O.No. 450 dt 29.12.2020	Sarpanch Gram Panchayat Talwani Distt. Bhiwani. "For construction of track in sport ground."	200000	SDM Siwani
31	U.O.No. 458 dt 06.01.2021	Ram Jan S/o Makhan Khan, Ward No. 2, Tehsil Loharu, Distt. Bhiwani. "For treatment of Cancer being very poor financial position."	50000	SDM Loharu
32	U.O.No. 462 dt 06.01.2021	Husain Khan S/o Makhan Khan, Ward No. 2, Tehsil dt. Loharu, Distt. Bhiwani. "For treatment of Cancer being very poor financial position."	50000	SDM Loharu
33	U.O.No. 466 dt 06.01.2021	Krishan Kumar S/o Sh. Sant Lal, Ward No. 12, dt. Tosham, Distt. Bhiwani. "For repair of House being poor financial position."	200000	SDM Siwani
34	U.O.No. 474 dt 11.01.2021	Sarpanch Gram Panchayat Vill. Sidhnawa Distt. dt. Bhiwani. "For construction of street/Chowk in front the house of Sh. Amar Singh Sharma."	500000	SDM Loharu
35	U.O.No. 470 dt 11.01.2021	Nagar Palika, Loharu, Distt. Bhiwani.for repairing/construction of Bohra Dharmshala.	500000	SDM Loharu
36	U.O.No. 478 dt 11.01.2020	Sarpanch Gram Panchayat Behal Distt. Bhiwani. "For construction of street Hero Honda Agency to Kamal Singh House on Behal to Bhiwani Road."	300000	SDM Loharu
37	U.O.No. 482 dt 18.01.221	Suraj Prakas S/o Sh. Lakhi Ram, H. No.878-A/27 Gali No. 10, Madanpuri, Distt. Gurugram. "For repairing of House being poor financial position."	100000	SDM Gurugram
38	U.O.No. 486 dt 18.01.2021	Monu Ghangas S/o Sh. Rabid, H.No. 210 Chiranjiv Colony, Distt. Bhiwani. "For participation in Olympic being poor financia position."	100000	SDM Bhiwani

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
39	U.O.No. 490 dt 28.01.2021	Sarpanch Gram Panchayat, Khera, Distt. Bhiwani. "For repairing of Balmiki Choupal."	200000	SDM Siwani
40	U.O.No. 494 dt 28.01.2021	Smt. Mosmi Rajesh Arya W/o Sh. Rajesh Arya, H. No. 1195/2, Shastri Nagar, Rohtak. "For repairing of House being poor financial position."	100000	SDM Rohtak
41	U.O.No. 498 dt 01.02.2021	Yuva Shakti Samiti Chhara, Distt. Jhajjar, Regd. No. 00804. "For promotion of sports Activities."	100000	SDM Bahadurgarh
42	U.O.No. 502 dt 04.02.2021	Sarpanch Gram Panchayat, Barwa, Distt. Bhiwani. "For construction of Hall/repairing of Khatik Dharamshala."	1100000	SDM Siwani
43	U.O.No. 506 dt 04.02.2021	SDO, Operation Sub Division DHBVN Siwani Distt. Bhiwani. "For installation of wire/poll from village Gudha to H/o Sh. Sube Singh."	142000	SDM Siwani
44	U.O.No. 516 dt 19.02.2021	Saroj Devi W/o Sh. Madan Lal, Vill Mandholi Kalan, Loharu "For treatment of heart being poor financial position."	50000	SDM Loharu
45	U.O.No. 520 dt 19.02.2021	Pardeep S/o Sh. Partap Singh, Vill Mandholi Kalan, Loharu Bhiwani. "For treatment of both Leg and Head being poor financial position."	50000	SDM Loharu
46	U.O.No. 527t 22.02.2021	Bajrang S/o Sh. Sheoram, Vill Surpura Kalan, Tehsil Behal, Distt. Bhiwani. "For repair of House being very poor financial position."	50000	SDM Loharu
47	U.O.No. 531 dt 22.02.2021	Vinod Kumar S/o Fatch Singh, Vill. Surpura Kalan, Tehsil Behal, Distt. Bhiwani. "For repair of House being very poor financial position."	50000	SDM Loharu
48	U.O.No. 535 dt 22.02.2021	Sombir S/o Sh. Ram Kumar, Vill. Patwan, Behal, Bhiwani. "For repair of House being very poor financial position."	50000	SDM Loharu
49	U.O.No. 539 dt 22.02.2021	Deep Chand S/o Sh. Shyo Prasad. Vill Sehar, Tehsil Loharu, Distt. Bhiwani. "For treatment of his Daughter being cancer patient."	50000	SDM Loharu
50	U.O.No. 543 dt 22.02.2021	Bhim Singh S/o Tulsiram, Vill. Badesara, Teh & Distt. Bhiwani. "For repair of House being very poor financial position."	50000	SDM Bhiwani
51	U.O.No. 510dt 19.03.2021	Rahul S/o Sh. Mange Ram, V.P.O. Ladunda Distt. Jhunjhunun, (Rajasthan). "For participating in mountaineering in Africa for being poor financial position."	100000	Under Secy. C.M Cell-II Haryana.
52	U.O.No. 558 dt 02.03.2021	Gyan Samriti Sant Guru Ravidas Sabha Siwani, VPO siwani, Distt. Bhiwani (Regd. NO. 02746). "For construction of Sant Guru Ravidas sabha Building for General public use."	2100000	SDM Shiwani
53	U.O.No. 562 dt 02.03.2021	Deputy Commissioner Bhiwani. "For Payment of Street from main gali to Hanuman Mandir of Vill. Patwan."	400000	BD&Po Behal
54	U.O.No. 565 dt 02.03.2021	Kadir S/o sh. Alisher, Ward No. 9. Loharu, Distt. Bhiwani. "For repairing of House being very poor financial position."	50000	SDM Loharu
55	U.O.No. 569 dt 02.03.2021	Jai Singh S/o Sh. Ram Bilas, Ward No. 1, Purana Shehar, Loharu, Distt. Bhiwani. "For treatment of Kidney being poor financial position."	50000	SDM Loharu
56	U.O.No. 510 dt 19.03.2021	Manoj Kumar S/o Sh. Jagdish, Ward No. 13, Loharu, Distt. Bhiwani. "For treatment of Cancer being poor financial position."	50000	SDM Loharu
57	U.O.No. 577 dt 02.03.2021	Nagar Palika, Loharu, Distt. Bhiwani. "For repairing/construction of Balmiki Dharmshala."	500000	SDM Loharu

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
58	U.O.No. 581 dt 02.03.2021	Sangeeta W/o Sh. Sanjay Kumar, Ward No. 9, Loharu, Distt. Bhiwani. "For treatment of Cancer being poor financial position."	50000	SDM Loharu
59	U.O.No. 585 dt 02.03.2021	Chander S/o Sh. Parsaram, Ward No. 10, Loharu, Distt. Bhiwani. "For repairing of House being very poor financial position"	50000	SDM Loharu
60	U.O.No. 589 dt 02.03.2021	Rekha D/o Sh. Jagdish, Ward No.13, Loharu, Distt. Bhiwani. "For treatment of Cancer being poor financial position."	50000	SDM Loharu
61	U.O.No. 597 dt 02.03.2021	Deputy Commissioner, Bhiwani. "For Installation of tubewell for drinking water in Hazampur (Fartiya Kehar)."	150000	BD&PO Loharu
62	U.O.No. 593 dt 02.03.2021	Haryana State Council for Child Welfare, Bal Vikas Bhawan, Kothi No. 650, Sector-16/D, Chandigarh. "For Purchasing of Furniture, Books and Computers."	500000	SDM Panchkula
63	U.O.No. 547 dt 02.03.2021	Abhey Jain S/o Sh. Pawn Kumar Jain, H.No. 2060, Sec-12, Huda, Distt. Sonipat. "For repairing of House being very poor financial position."	100000	SDM Sonipat
64	U.O.No. 600 dt 02.03.2021	Jitender Kumar S/o Sh. Dalip Singh, H.No. 813/28, Dev Nagar, Sonipat. "For repairing of House being very poor financial position."	100000	SDM Sonipat
65	U.O.No. 551 dt 02.03.2021	Deputy Commissioner Rewari. "For Refreshment/ prizes/gifts/momentoes given to the childrens participated in the Republic day programme."	500000	SDM Rewari
66	U.O.No. 608 dt 09.03.2021	Krishan S/o Sh. Bhagwan Ram, Vill. Rupana, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
67	U.O.No. 709 dt 09.03.2021	Suman W/o Sh. Pawan Singh, Vill. Morka, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
68	U.O.No. 995 dt 09.03.2021	Pawan Kumar S/o Sh. Ummed Singh, Vill. Sohansara, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
69	U.O.No. 1423 dt 09.03.2021	Hasina W/o Sh. Ummed Singh, Vill. Baralu, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
70	U.O.No. 1427 dt 09.03.2021	Krishna W/o Sh. Tarachand, Vill. Baralu, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
71	U.O.No. 1419 dt 09.03.2021	Bijender S/o Sh. Subhram, Vill. Amirwas, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
72	U.O.No. 1415 dt 09.03.2021	Radheshayam S/o ,Sh. Manbhar, Vill. Alloudinpur, Loharu, Distt. Bhiwani For repairing of house being very poor financial position."	50000	SDM Loharu
73	U.O.No. 1411dt 09.03.2021	Parmila W/o Sh. Suresh, Vill. Amirwas, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
74	U.O.No. 1407 dt 09.03.2021	Sonu S/o Sh. Antram, Vill. Alloudinpur, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
75	U.O.No. 1403 dt 09.03.2021	Priyanka D/o Sh. Vinod, Vill. Ajampur, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
76	U.O.No. 1399 dt 09.03.2021	Balbir S/o Sh. Amilal, Vill. Ajampur, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
77	U.O.No. 1395 dt 09.03.2021	Rattan Singh S/o Sh. Ramparshad, Vill. Ahmadwas Khera, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
78	U.O.No. 1387 dt 09.03.2021	Jogender S/o Sh. Bhalaram, Vill. Ahmadwas Khera, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
79	U.O.No. 1383 dt 09.03.2021	Satyawan S/o Sh. Ramkishan, Vill. Bardu Puran, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
80	U.O.No. 1379 dt 09.03.2021	Dharmender S/o Sh. Wajir Singh, Vill. Bardu Puran, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
81	U.O.No. 1375 dt 09.03.2021	Rajbala W/o Sh. Raj kumar Vill. Bardu Chaina, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
82	U.O.No. 731 dt 09.03.2021	Raj kumar S/o Sh Mange Ram, Vill. Bakhtawarpura, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
83	U.O.No. 717 dt 09.03.2021	Kamlesh W/o Sh. Ramniwas, Vill. Bakhtwarpura, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
84	U.O.No. 721 dt 09.03.2021	Binno Devi W/o Sh. Duni Lal, Vill. Dhani Kishanlal, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
85	U.O.No. 725 dt 09.03.2021	Santosh W/o Sh. Bhagaram, Vill. Dhani Sohlawali, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
86	U.O.No. 729 dt 09.03.2021	Sheelo Devi W/o Sh. Billu, Vill. Dhani Sohlawali, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
87	U.O.No. 733 dt 09.03.2021	Gindo W/o Sh. Dunichand, Vill. Dhani Mithi, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
88	U.O.No. 737 dt 09.03.2021	Meera W/o Sh. Inder, Vill. Jhumpa Kalan, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
89	U.O.No. 741 dt 09.03.2021	Naveen S/o Sh. Madanlal, Vill. Jhumpa Kalan, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
90	U.O.No. 745dt 09.03.2021	Kamlesh S/o Sh. Surender Singh, Vill. Dhani Ramjas, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
91	U.O.No.749 dt 09.03.2021	Kanta S/o Sh. Surjeet, Vill. Dhani Ramjas,, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
92	U.O.No. 753 dt 09.03.2021	Sombir S/o Sh. Hawa Singh, Vill. Mithi,, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
93	U.O.No. 757 dt 09.03.2021	Tarachand S/o Sh. Ram Kumar, Vill. Kalod,, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
94	U.O.No. 761 dt 09.03.2021	Rambhateri W/o Sh. Ramniwas, Vill. Lilas, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
95	U.O.No. 765 dt 09.03.2021	Roshani Devi W/o Sh. Balwan, Vill. Lilas, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
96	U.O.No. 769 dt 09.03.2021	Shankri S/o Sh. Madanlal, Siwani ward No. 3, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
97	U.O.No. 773 dt 09.03.2021	Kamla W/o Sh. Mewa, Vill. Dhani Bakara, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
98	U.O.No. 777 dt 09.03.2021	Raj Kumar S/o Sh.Ja 1, Vul. Gaindawas, Teh. Siwani. Distt Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
99	U.O.No. 781 dt 09.03.2021	Mukesh Devi W/o Sh. Surender, Vill. Gaindawas, Teh. Siwani, Distt. Bhiwani. "For epairing of house being very poor financial position."	50000	SDM Siwani
100	U.O.No. 785 dt 09.03.2021	Dholi W/o Sh. Roshan, Vill. Dhulkot, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
101	U.O.No. 789 dt 09.03.2021	Suman W/o Sh. Balwan, Vill. Dhulkot, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
102	U.O.No.793 dt 09.03.2023	Prameshwari W/o Sh. Hari Singh, Siwani Ward No. 3, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
103	U.O.No. 797 dt 09.03.2021	Chanderbhan S/o Sh. Jagannath, Siwani Ward No. 6, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
104	U.O.No.801 dt 09.03.2021	Rajbala W/o Sh. Wazir, Siwani Ward No. 7, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
105	U.O.No. 821 dt 09.03.2021	Parmila W/o Sh. Suresh, Vill. Budhsheli, Teh. Siwani Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
106	U.O.No. 817 dt 09.03.2021	Murti W/o Sh. Vijender, Vill. Budhsheli, Teh. Siwani Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
107	U.O.No.813 dt 09.03.2021	Ram Mehar S/o Sh. Raje Ram, Siwani Ward No.9, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
108	U.O.No. 809 dt 09.03.2021	Mohni W/o Sh. Hazari, Siwani Ward No.10, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
109	U.O.No. 805 dt 09.03.2021	Mahender S/o Sh. Amar Singh, Siwani Ward No.8, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
110	U.O.No. 833 dt 09.03.2021	Suman W/o Sh. Rajbir, Vill. Mohila, Teh. Siwani Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
111	U.O.No. 829 dt 09.03.2021	Manisha W/o Sh. Raj Kumar, Vill. Siwani Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
112	U.O.No. 825 dt 09.03.2021	Basanti W/o Sh. Rajender, Vill. Talwani, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
113	U.O.No. 841 dt 09.03.2021	Rajender S/o Sh. Amar Singh, Vill. Rupana, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
114	U.O.No. 831 dt 09.03.2021	Ramphal S/o Sh. Chandgi Ram, Vill. Gadhwa, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
115	U.O.No. 827 dt 09.03.2021	Mehtab S/o Sh. Rishal Singh, Vill. Gadhwa Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
116	U.O.No. 837 dt 09.03.2021	Kuldeep S/o Sh. Rajbir, Vill. Bidhwan, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
117	U.O.No. 839 dt 09.03.2021	Usha W/o Sh. Raj Kumar, Vill. Dhani Hunat, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
118	U.O.No. 835 dt 09.03.2021	Surender S/o Sh. Prabhuram, Vill. Kharkadi, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
119	U.O.No. 851 dt 09.03.2021	Guddi W/o Sh. Sant Lal, Vill. Naloi, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
120	U.O.No. 847 dt 09.03.2021	Sita W/o Sh. Sanjay Kumar, Vill. Naloi, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
121	U.O.No. 843 dt 09.03.2021	Munni W/o Sh. Ramphal, Vill. Mohila, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
122	U.O.No. 859 dt 09.03.2021	Yogesh S/o Sh. Ombir, Vill. Matani, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
123	U.O.No. 855 dt 09.03.2021	Bimla W/o Sh. Mahabir, Vill. Matani, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
124	U.O.No. 875 dt 09.03.2021	Sumitra W/o Sh. Dariya Singh, Vill. Dhani Hunat, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
125	U.O.No. 871 dt 09.03.2021	Parmanand S/o Sh. Ran Singh, Vill. Motipura, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
126	U.O.No. 867 dt 09.03.2021	Sher Singh S/o Sh. Ranji Lal, Vill. Kalod, Teh. Siwani, Distt. Bhiwan. "For repairing of house being very poor financial position."	50000	SDM Siwani
127	U.O.No. 863 dt 09.03.2021	Laddo W/o Sh. Bhalle Singh, Vill. Sainiwas, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
128	U.O.No. 891 dt 09.03.2021	Mansi Sharma W/o Sh. Kamal Sharma, Siwani Ward No. 12, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
129	U.O.No. 887 dt 09.03.2021	Somvati W/o Sh. Jai Prakash, Siwani Ward No.2, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
130	U.O.No. 883 dt 09.03.2021	Reshma W/o Sh. Lichi Ram, Vill. Jhuppa Khurd, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
131	U.O.No. 879 dt 09.03.2021	Sudesh W/o Sh. Rajesh, Vill. Dhani Dhirja, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
132	U.O.No. 915 dt 09.03.2021	Mukesh S/o Sh. Om Prakash, Vill. Barwa, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
133	U.O.No. 911 dt 09.03.2021	Jariya S/o Sh. Mahabir, Vill. Barwa, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
134	U.O.No. 875 dt 09.03.2021	Suman Devi W/o Sh. Rajesh Kumar, Vill. Barwa, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
135	U.O.No. 899 dt 09.03.2021	Santro W/o Sh. Khayali Ram, Vill. Ghanghala, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
136	U.O.No. 895 dt 09.03.2021	Khajani W/o Sh. Ganpat, Vill. Ghanghala, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
137	U.O.No. 919 dt 09.03.2021	Balram S/o Sh. Surja Ram, Vill. Barwa, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
138	U.O.No. 939 dt 09.03.2021	Mukesh S/o Sh. Gudan Ram, Vill. Jhuppa Kalan, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
139	U.O.No. 935 dt 09.03.2021	Ramesh S/o Sh. Sish Ram, Vill. Siwach, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
140	U.O.No. 931 dt 09.03.2021	Satosh S/o Sh. Ganga Kisan, Vill. Barwa, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
141	U.O.No. 927dt 09.03.2021	Sajjan S/o Sh. Hanuman, Vill. Barwa, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
142	U.O.No. 923 dt 09.03.2021	Manawati W/o Sh. Ganga Singh, Vill. Barwa Teh.Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
143	U.O.No. 955 dt 09.03.2021	Savitri W/o Sh. Puran, Vill. Kikral, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
144	U.O.No. 951 dt 09.03.2021	Durga W/o Sh. Mahender, Vill. Mithi, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
145	U.O.No. 947dt 09.03.2021	Parmeshwari W/o Sh. Khinnu Ram ill. Jhuppa Khurd,, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
146	U.O.No. 943dt 09.03.2021	Meena W/o Sh. Kamal, Vill. Mandholi Khurd, Teh. Siwani, Distt. Bhiwani. "For repai. ing of house being very poor financial position."	50000	SDM Siwani
147	U.O.No. 1035dt 09.03.2021	Bhanwar Singh Sharma S/o Sh. Lakshminarayan, Vill. Pahari, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
148	U.O.No. 1039 dt 09.03.2021	Bansilal S/o Sh. Jitraram, Vill. Nakipur, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
149	U.O.No. 1039 dt 09.03.2021	Meena W/o Sh. Raj Kumar, Siwani Ward No.11, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
150	U.O.No. 1039 dt 09.03.2021	Sunil S/o Sh. Ladhu Ram, Vill. Siwach, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
151	U.O.No. 1039 dt 09.03.2021	Prem Devi W/o Sh. Sultan Singh, Vill. Dhani Gangabishan, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
152	U.O.No. 1039 dt 09.03.2021	Parmod S/o Sh. Rohtash Singh, Vill. Samsawas, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
153	U.O.No. 1031 dt 09.03.2021	Ramcharan S/o Sh. Jugtiram, Vill. Pahari, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
154	U.O.No. 1015 dt 09.03.2021	Munesh S/o Sh. Anil, Vill. Bisalwas, Loharu, Dis Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
155	U.O.No. 1019 dt 09.03.2021	Sushila W/o Sh. Girvar Singh, Vill. Dhani Gangabishan, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
156	U.O.No. 999 dt 09.03.2021	Shayamsunder S/o Sh. Manphool, Vill. Sukhdev Bass, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
157	U.O.No. 1003 dt 09.03.2021	Rajesh S/o Sh. Manuman, Vill. Khubinagar, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
158	U.O.No. 1007 dt 09.03.2021	Manju W/o Sh. Mukesh, Vill. Khubinagar, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
159	U.O.No. 983 dt 09.03.2021	Sushila W/o Sh. Om Parkash, Vill. Singhani, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
160	U.O.No. 987 dt 09.03.2021	Krishan W/o Sh. Dharmpal, Vill. Sohansara, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position"	50000	SDM Loharu
161	U.O.No. 971 dt 09.03.2021	Choturam S/o Sh. Deva Ram, Vill. Sehar, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
162	U.O.No. 975 dt 09.03.2021	Kuldeep S/o Sh. Chhaturam, Vill. Sehar, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
163	U.O.No. 979 dt 09.03.2021	Rajesh S/o Sh. Ummed Singt,, Vill. Singhani, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
164	U.O.No. 604 dt 09.03.2021	Mai Sukh W/o Sh. Basti Ram, Siwani Ward No. 5, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
165	U.O.No. 967 dt 09.03.2021	Manmohan S/o Sh. Payrelal, Vill. Samsawas, Loharu, Distt. Bhiwani. "For repai ng of house being very poor financial position."	50000	SDM Loharu
166	U.O.No. 616 dt 09.03.2021	Sheetai S/o Sh. Teja Ram, Vill. Garwa, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
167	U.O.No. 612 dt 09.03.2021	Satbir S/o Sh. Bahadur, Vill. Garwa, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
168	U.O.No. 624 dt 09.03.2021	Kiran Bala W/o Sh. Pawan, Vill. Barwa, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position"	50000	SDM Siwani
169	U.O.No. 620 dt 09.03.2021	Sonu Kumar S/o Sh. Ramvir, Vill. Barwa, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
170	U.O.No. 628 dt 09.03.2021	Geeta W/o Sh. Bansi Lal, Vill. Kikral, Teh. Siwan Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
171	U.O.No. 632 dt 09.03.2021	Saroj Devi W/o Sh. Kamal, Vill. Gurera, Teh. Siwani, Distt. Bhiwani. "For per -iring of house being very poer fianciar position."	50000	SDM Siwani
172	U.O.No. 636 dt 09.03.2021	Suman W/o Sh. Bijender, Vill. Gudha, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
173	U.O.No. 640 dt 09.03.2021	Sushila W/o Sh. Vinod, Vill. Kalali, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
174	U.O.No. 644 dt 09.03.2021	Mukesh W/o Sh. Mahavir, Vill. Kalali, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
175	U.O.No. 648 dt 09.03.2021	Geeta W/o Sh. Vijender, Vill. Khe. Distt. Bhiwani. "For repaiSi ani, g\ Ypoor financial position."	50000	SDM Siwani
176	U.O.No. 652 dt 09.03.2021	Manju, W/o Sh. Rajender, Vill. Khera, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financia position."	50000	SDM Siwani
177	U.O.No. 656 dt 09.03.2021	Ajit S/o Sh. Hawa Singh, Vill. Dhani Balara, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
178	U.O.No. 660 dt 09.03.2021	Sara Devi W/o Sh. Pyarelal, Vill. Dhani Dhirja, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
179	U.O.No. 664 dt 09.03.2021	Ruhtash S/o Sh. Ram Singh, Vill Dhani Balara, Teh.Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Siwani
180	U.O.No. 668 dt 09.03.2021	Manoj S/o Sh. Krishan Kumar, Vill. Talwani, Teh.Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
181	U.O.No. 672 dt 09.03.2021	Roshan S/o Sh. Jhandu Ram, Vill. Kharkadi, Teh.Siwani, Distt. Bhiwani "For repairing of house being very poor financial position.	50000	SDM Siwani
182	U.O.No. 676 dt 09.03.2021	Sombir S/o Sh. Ranjit Singh, Vill. gudha, Teh.Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
183	U.O.No. 680 dt 09.03.2021	Dharampal S/o Sh. Nathu Ram, Vill. Gurera, Teh.Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Siwani
184	U.O.No. 684 dt 09.03.2021	Ishwar S/o Sh. Harlal, Vill. Mohila, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
185	U.O.No. 689 dt 09.03.2021	Ram kumar S/o Sh.Banwari Lal, Vill. Gurera, Teh.Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
186	U.O.No. 697 dt 09.03.2021	Shyam Sunder S/o Sh. Dala Ram, Vill. Sainiwas, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
187	U.O.No. 693 dt 09.03.2021	Krishan S/o Sh. Killu Ram, Vill. Naloi, Teh. Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
188	U.O.No. 701 dt 09.03.2021	Hari singh S/o Sh. Tulsaram, Vill. Dhani Bhakra, Teh.Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Siwani
189	U.O.No. 705 dt 09.03.2021	Rajbir S/o Sh. Sishpal, Vill. Dhani Dayachand, Teh.Siwani, Distt. Bhiwani."For repairing of house being very poor financial position.	50000	SDM Siwani
190	U.O.No. 1107 dt 09.03.2021	Hawa Singh S/o Sh. Khem chand, Vill. Kudal Bass, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
191	U.O.No. 1103 dt 09.03.2021	Jagriti D/o Sh. Prem, Vill. Kudal, Loharu, Distt.Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
192	U.O.No. 1099 dt 09.03.2021	Surender S/o Sh. Satyanaryan, Vill. Kudal, Loharu Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu
193	U.O.No. 1095 dt 09.03.2021	Madhu Ram S/o Sh. Narayan, Vill. Kharkhari, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu
194	U.O.No. 1091 dt 09.03.2021	Suresh S/o Sh. Roop Chand, Vill. Kharkhsri, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
195	U.O.No. 1087 dt 09.03.2021	Sudesh S/o Sh. Surender, Vill. Jhuppa Khurd, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
196	U.O.No. 1083 dt 09.03.2021	Vinod Devi W/o Sh. Kailash Vill. Jhuppa Khurd, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
197	U.O.No. 1079 dt 09.03.2021	Roshan S/o Sh. Nand Ram Vill. Jhuppa Kalan Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
198	U.O.No. 1075 dt 09.03.2021	Lilaram S/o Sh. Ramchander, Vill. Jhuppa Khurd, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
199	U.O.No. 1071 dt 09.03.2021	Raj Kumar S/o Sh. Mahabir, Vill. Jhanjhra Bass, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
200	U.O.No. 1067 dt 09.03.2021	Birma S/o Sh. Bhagwanaram, Vill. Jhanjhra Sheoran, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
201	U.O.No. 1063 dt 09.03.2021	Maniram S/o Sh. Nagarram, Vill. Jhanjhra Sheoran, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
202	U.O.No. 1059 dt 09.03.2021	Guljharilal S/o Sh. Maniram, Vill. Jhanjhra Bass, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
203	U.O.No. 1055 dt 09.03.2021	Ramjan Khan S/o Sh. Chandgi, Vill. Jhanjhra Toda, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
204	U.O.No. 1051 dt 09.03.2021	Barhmanand S/o ShHari Singh, Vill. Mohamadnagar, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
205	U.O.No. 1047 dt 09.03.2021	Mira Devi W/o Sh. Satbir, Vill. Nakipur, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
206	U.O.No. 1043 dt 09.03.2021	Nirmala W/o Sh. Sombir, Vill. Nakipur, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
207	U.O.No. 1147 dt 09.03.2021	Rampyari W/o Sh. Jage Ram, Ward No. 1, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
208	U.O.No. 1143 dt 09.03.2021	Parsaram S/o Sh. Mangtu Ram, Ward No.2, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
209	U.O.No. 1139 dt 09.03.2021	Krishan S/o Sh. Shri Ram, Ward No. 1 Loharu, Dist.Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
210	U.O.No. 1135 dt 09.03.2021	Neelam W/o Sh. Kuldeep, Ward No.4, Loharu, Distt.Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
211	U.O.No. 1131 dt 09.03.2021	Shyamlal S/o Sh. Ram Chander, Ward No. 12, Loharu, Dist. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
212	U.O.No. 1127 dt 09.03.2021	Dinesh S/o Sh. Hoshiyar Singh, Ward No.6, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
213	U.O.No. 1123 dt 09.03.2021	Surender S/o Sh. Shiv Ram, Ward No. 11, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
214	U.O.No. 1119 dt 09.03.2021	Sant Kumar S/o Sh. Goruram, Ward No.3, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
215	U.O.No. 111 dt 09.03.2021	Savitri W/o Sh. Hari Singh, Vill. Kushalpur, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
216	U.O.No. 1187 dt 09.03.2021	Mahabir S/o Sh. Jethu Ram, Vill. Gothra, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
217	U.O.No. 1183 dt 09.03.2021	Dharampal S/o Sh. Dhana Ram, Vill. Gothra, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
218	U.O.No. 1179 dt 09.03.2021	Raj Kumar S/o Sh. Chand Ram, Vill. Hassanpur, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
219	U.O.No. 1175 dt 09.03.2021	Rainesh S/o Sh. Sampat Ram, Vill. Hassanpur, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
220	U.O.No. 1187 dt 09.03.2021	Kanshiram S/o Sh. Chiranjilal Ram, Vill. Jhanjhra Toda, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
221	U.O.No. 1167 dt 09.03.2021	Parmanand S/o Sh. Shadhu Ram, Vill.Mohamadnagar, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position "	50000	SDM Loharu
222	U.O.No. dt 09.03.2021	Arjun Singh, Ward No. \Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
223	U.O.No. 1159 dt 09.03.2021	Anil S/o Sh. Ramsharn, Ward No.3, Loharu, Distt.Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
224	U.O.No. 1155 dt 09.03.2021	Shila W/o Sh. Ramesh, Ward No.4, Loharu, Distt.Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
225	U.O.No. 1151 dt 09.03.2021	Naresh W/o Sh. Attar Singh, Ward No.4, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
226	U.O.No. 1283 dt 09.03.2021	Sher Singh S/o Sh. Amilal, Vill. Dhani Lakshman, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
227	U.O.No. 1275 dt 09.03.2021	Sharda W/o Sh. Ran Singh, Vill. Dhani Lakshman, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
228	U.O.No. 1279 dt 09.03.2021	Govind S/o Sh. Bhim, Vill. Dhani Mansukh, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
229	U.O.No. 1271 dt 09.03.2021	Inder Singh S/o Sh. Harchand, Vill. Dhani Mansukh, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
230	U.O.No. 1267 dt 09.03.2021	Bishambar S/o Sh. Ram Parshad, Vill. Dhani Rahimpur, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
231	U.O.No. 1263 dt 09.03.2021	Dharmender S/o Sh. Sultan Singh, Vill. Dhani Rahimpur, Loharu, Distt. Bhiwani. "For epairing of house being very poor financial position."	50000	SDM Loharu
232	U.O.No. 1259 dt 09.03.2021	Ramchander S/o Sh. Mala Ram, Vill. Dhani Shayama, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
233	U.O.No. 1255 dt 09.03.2021	Prem Devi W/o Sh. Radhey shyam, Vill. Dhani Shayama, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
234	U.O.No. 1251 dt 09.03.2021	Surender S/o Sh. Budhram, Vill. Dhani Toda, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
235	U.O.No. 1247 dt 09.03.2021	Mahender S/o Sh. Sheoparshad, Vill. Dhani Toda, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
236	U.O.No. 1243 dt 09.03.2021	Abdul Hamid S/o Sh. Ibrahim, Vill. Dhigawa Jattan, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
237	U.O.No. 1239 dt 09.03.2021	Satbir S/o Sh. Rameshar, Vill. Dhigawa Jattan, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
238	U.O.No. 1235 dt 09.03.2021	Sonu S/o Sh. Shiv Kumar, Vill. Dhigawa Shamiyan, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
239	U.O.No. 1231 dt 09.03.2021	Dharmbir S/o Sh. Maturam, Vill. Dhigawa Shamiyan, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
240	U.O.No. 1227 dt 09.03.2021	Sanjay S/o Sh. Sher Singh, Vill. Fartiya Bhima Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
241	U.O.No. 1223 dt 09.03.2021	Manish S/o Sh. Dharmbir, Vill. Dhani Shama, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
242	U.O.No. 1219 dt 09.03.2021	Daya Ram S/o Sh. Richpal, Vill. Fartiya Bhima, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
243	U.O.No. 1207 dt 09.03.2021	Ompati W/o Lt.Sh. Amar Singh Vill. Fartiya Bhima, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
244	U.O.No. 1203 dt 09.03.2021	Sandokhi S/o Lt. Sh. Brahmanand, Vill. Fartiya Tall, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
245	U.O.No. 1211 dt 09.03.2021	Krishan S/o Sh. Laxman Ram, Vill. Fertiya Kehar, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
246	U.O.No. 1199 dt 09.03.2021	Maha Singh S/o Sh. Hari Singh, Vill. Gagarwas, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
247	U.O.No. 1215 dt 09.03.2021	Vinod Kumar S/o Sh. Amar Singh, Vill. Fertiya Kehar, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
248	U.O.No. 1191 dt 09.03.2021	Dharambir S/o Sh. Nanak Ram, Vill. Gignow, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
249	U.O.No. 1195 dt 09.03.2021	Balwan Singh S/o Sh. Mohar Singh, Vill. Gignow, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
250	U.O.No. 1335 dt 09.03.2021	Anil S/o Sh. Om Parkash, Vill. Basirwas, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
251	U.O.No. 1339 dt 09.03.2021	Vedpal S/o Sh. Hosiyar Singh, Vill. Basirwas, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
252	U.O.No. 1327 dt 09.03.2021	Bhagat Singh S/o Sh. Amar Singh, Vill. Bitthan, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
253	U.O.No. 1331 dt 09.03.2021	Rajbir S/o Sh. Gabduram, Vill. Bitthan, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
254	U.O.No. 1311 dt 09.03.2021	Satbir S/o Sh. Kurdaram, Vill. Damkora, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
255	U.O.No. 1319 dt 09.03.2021	Karan Singh S/o Sh. Chhajuram, Vill. Budhera, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
256	U.O.No. 1323 dt 09.03.2021	Baljit S/o Sh. Satbir, Vill. Budhera, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
257	U.O.No. 1299 dt 09.03.2021	Balwan S/o Sh. Sanwarmal, Vill. Dhani Akbarpur, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
258	U.O.No. 1295 dt 09.03.2021	Rajesh S/o Sh. Indraj, Vill. Dhani Akbarpur, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
259	U.O.No. 1303 dt 09.03.2021	Ramkishan S/o Sh. Banwari, Vill. Dhana Jogi, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
260	U.O.No. 1291 dt 09.03.2021	Mamta S/o Sh. Virender, Vill. Dhani Dhola, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
261	U.O.No. 1287 dt 09.03.2021	Ravinder S/o Sh. Rajeram, Vill. Dhani Dhola, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
262	U.O.No. 1307 dt 09.03.2021	Dharambir S/o Sh. Mamanram, Vill. Dhana Jogi, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
263	U.O.No. 1315 dt 09.03.2021	Bimla Devi W/o Sh. Begraj, Vill. Damkora, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
264	U.O.No. 1359 dt 09.03.2021	Surajbhan S/o Sh. Jailal, Vill. Bardu Jogi, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
265	U.O.No. 1363 dt 09.03.2021	Surender S/o Sh. Om Parkash, Vill. Bardu Jogi, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
266	U.O.No. 1367 dt 09.03.2021	Neelam W/o Sh. Narender, Vill. Bardu Dhirja, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
267	U.O.No. 1371 dt 09.03.2021	Banshi S/o Sh. Bhagwana Singh, Vill. Bardu Chaina, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
268	U.O.No. 1343 dt 09.03.2021	Ramavtar S/o Sh. Partap Singh, Vill. Barwaas, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
269	U.O.No. 1347 dt 09.03.2021	Jagdish S/o Su. Mangeram, Vill. Barwaas, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
270	U.O.No. 1351 dt 09.03.2021	Amit S/o Sh. Om Parkash, Vill. Bardu Mugal, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
271	U.O.No. 1355 dt 09.03.2021	Rajender S/o Sh. Nandram, Vill. Bardu Mugal, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
272	U.O.No. 1643 dt 12.03.2021	Sunita W/o Sh. Rajbir, Vill. Serla, Behal, Distt. Bhiwani. For repairing of house being very poor financial position."	50000	SDM Loharu
273	U.O.No. 1639 dt 12.03.2021	Sukhram S/o Sh. Dhan Singh, Vill. Serla, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
274	U.O.No. 1635 dt 12.03.2021	Ramphal S/o Sh. Bhagwan Ram, Vill. Bidhnoi, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
275	U.O.No. 1627 dt 12.03.2021	Hajari S/o Sh. Ramji Lala, Vill. Bidhnoi, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
276	U.O.No. 1523 dt 12.03.2021	Savitri W/o Late Sh. Jagdish Bagri, Vill. Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
277	U.O.No. 1519 dt 12.03.2021	Sonia D/o Sh. Ramphal, Vill. Budhera, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
278	U.O.No. 1511 dt 12.03.2021	Ramchander S/o Sh. Shyonaryan, Vill. Kharkhari, Teh. Loharu, Distt. Bhiwani. "For treatment of Cancer being very poor financial position."	50000	SDM Loharu
279	U.O.No. 1515 dt 12.03.2021	Aniu W/o Sh. Naresh Kumar, Vill. Budhera, Teh. Loharu Distt. Bhiwani. "For treatment of Cancer being very poor financial position."	50000	SDM Loharu

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
280	U.O.No. 1507 dt 12.03.2021	Ved Kaur W/o Sh. Umed Singh, Vill. Kharkhari, Teh.Loharu Distt. Bhiwani. "For treatment of Cancer being very poor financial position.	50000	SDM Loharu
281	U.O.No. 1503 dt 12.03.2021	Vikash S/o Sh. Budhram, Vill. Kasni Khurd, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu
282	U.O.No. 1499 dt 12.03.2021	Anita W/o Sh. Rohtash, Vill. Sir[ira Kalan, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu
283	U.O.No. 1495 dt 12.03.2021	Rukmani W/o Sh. Kabir, Vill. Behal, Teh. Behal Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu
284	U.O.No. 1491 dt 12.03.2021	Sumitra Devi W/o Sh. Bajrang Lal, Vill. Behal, Teh. Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
285	U.O.No. 1487 dt 12.03.2021	Hawa Singh S/o Sh. Jaithu Ram, Vill. Behal, Teh.Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
286	U.O.No. 1483 dt 12.03.2021	Jai Singh S/o Sh. Ram Swaroop, Vill. Chahar Khurd, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
287	U.O.No. 1479 dt 12.03.2021	Satpal S/o Sh. Nandram, Vill. Nangal, Behal, Distt.Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
288	U.O.No. 1475 dt 12.03.2021	Mahabir S/o Sh. Sawant Ram, Vill. Nangal, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu
289	U.O.No. 1471 dt 12.03.2021	Attar Singh S/o Sh. Phula Ram, Vill. Behal, Teh.Behal, Distt. Bhiwani. "For repairing of house bein very poor financial position."	50000	SDM Loharu
290	U.O.No. 1463 dt 12.03.2021	Krishana W/o Sh. Ruli Ram Chandla, Vill. Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
291	U.O.No. 1459 dt 12.03.2021	Jaibir S/o Sh. Mange Ram, Vill. Ladawas,Behal, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu
292	U.O.No. 1455 dt 12.03.2021	Balbir Singh S/o Sh. Banwari Lal, Vill. Budheri, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu
293	U.O.No. 1467 dt 12.03.2021	Mala Ram S/o Sh. Nagar, Vill. Behal, Teh. Behal, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu
294	U.O.No. 1451 dt 12.03.2021	Bimla W/o Sh. Chajju Ram, Vill. Behal, Teh. Behal, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu
295	U.O.No. 1543 dt 12.03.2021	Rishipal S/o Sh. Mehar Singh, Vill. Bairan, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position	50000	SDM Loharu
296	U.O.No. 1539 dt 12.03.2021	Om Prakash S/o Sh. Ganesh Ram, Vill. Behal, Teh.Behal, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu
297	U.O.No. 1535 dt 12.03.2021	Gurdeep Kumar D/o Sh. Lok Ram, Vill. Dhani Sehajmanpur, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
298	U.O.No. 1531 dt 12.03.2021	Anil S/o Sh. Ramesh, Vill. Allaudinpur, (Bhungla) Teh. Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
299	U.O.No. 1527 dt 12.03.2021	Krishan S/o Sh. Rameshwar, Ward No. 11, Loharu, Teh. Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
300	U.O.No. 1611 dt 12.03.2021	Raj Kumar S/o Sh. Chotu Ram,, Vill. Chahar Khurd, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu
301	U.O.No. 1599 dt 12.03.2021	Bhateri S/o Sh. Ramesh Kumar, Vill. Budheri, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu
302	U.O.No. 1603 dt 12.03.2021	Mahender S/o Sh. Ghadsi Ram, Vill. Sudhiwas, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
303	U.O.No. 1595 dt 12.03.2021	Munsi Ram S/o Sh. Kashi Ram, Vill. Sudhiwas, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
304	U.O.No. 1547 dt 12.03.2021	Khumram S/o Sh. Prabhu Ram, Vill. Paju, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
305	U.O.No. 1591 dt 12.03.2021	Mamta W/o Sh. Sanjay, Vill. Paju, Behal, Distt.Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
306	U.O.No. 1587 dt 12.03.2021	Ravita W/o Sh. Sombir, Vill. Sirsi, Behal, Distt.Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
307	U.O.No. 1615 dt 12.03.2021	Sunita W/o Sh. Surender, Vill. Sirsi, Behal, Distt.Bhiwani. "For repairing of house being very poor financial' position."	50000	SDM Loharu
308	U.O.No. 1607 dt 12.03.2021	Vijay S/o Sh. Sardara Ram, Vill. Sorda Jadid, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu
309	U.O.No. 1659 dt 12.03.2021	Sube Singh S/o Sh. Daya Nand, Vill. Sorda Jadid, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
310	U.O.No. 1647 dt 12.03.2021	Vinod S/o Sh. Birbal, Vill. Patwan, Behal, Distt.Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
311	U.O.No. 1651 dt 12.03.2021	Jogender Singh S/o Sh. Om Parkash, Vill. Patwan,Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
312	U.O.No. 1655 dt 12.03.2021	Krishan Lal S/o Sh. Raj Kumar, Vill. Soda Kadim, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu
313	U.O.No. 1559 dt 12.03.2021	Mohar Singh S/o Sh. Bhagwana, Vill. Noonsar, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
314	U.O.No. 1583 dt 12.03.2021	Kamlesh W/o Sh. Raj Kumar, Vill. Sorda Kadim, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
315	U.O.No. 1551 dt 12.03.2021	Neelam W/o Sh. Suraj Bhan, Vill. Sorda Kadim, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
316	U.O.No. 1555 dt 12.03.2021	Chanderpati W/o Sh. Krishan Kumar, Vill. Noonsar, Behal, Distt. Bhiwani. *For repairing of house being very poor financial position.	50000	SDM Loharu
317	U.O.No. 1579 dt 12.03.2021	Surender S/o Sh. Ruli R Behal, Distt. Bh want very poor financial posi.Vill. Sorda Kadim, nairing of house being	50000	SDM Loharu
318	U.O.No. 1571 dt 12.03.2021	Pardeep S/o Sh. Raj Kumar, Vill. Gopalwas, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu
319	U.O.No. 1567 dt 12.03.2021	Manohar S/o Sh. Krishan Lal, Vill. Gopalwas, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
320	U.O.No. 1563 dt 12.03.2021	Suresh Kumar S/o Sh. Sher Singh, Vill. Bairan Behal, Distt. Bhiwani. "For repairing of house being very poor financial position.	50000	SDM Loharu

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
321	U.O.No. 1575 dt 12.03.2021	Rajesh S/o Sh. Daleep, Vill. Surpura Kalan, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
322	U.O.No. 1715 dt 12.03.2021	Pirithi S/o Sh. Syochand, Vill. Kasni Khurd, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
323	U.O.No. 1719 dt 12.03.2021	Mahender S/o Sh. Devkaran, Vill. Sidhanwa, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
324	U.O.No. 1723 dt 12.03.2021	Jile Singh S/ Sr. Ram Karan, Vill. Sidhanwa, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
325	U.O.No. 1727 dt 12.03.2021	Ram Kumar S/o Sh. Kalu Ram, Vill. Surpura Khurd, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
326	U.O.No. 1731 dt 12.03.2021	Mukesh S/o Sh. Pala Ram, Vill. Surpura Khurd, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position"	50000	SDM Loharu
327	U.O.No. 1691 dt 12.03.2021	Pohkar S/o Sh. Ram Kumar, Vill. Gokalpura, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
328	U.O.No. 1695 dt. 12.03.2021	Ranbir S/o Sh. Kishna Ram, Vill. Gokalpura, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
329	U.O.No. 1699 dt. 12.03.2021	Naresh S/o Sh. Nanad Ram, Vill. Mandholi Kalan, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
330	U.O.No. 1703 dt. 12.03.2021	Hawa Singh S/o Sh. Mohar Lal, Vill. Mandholi Kalan, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
331	U.O.No. 170 dt. 12.03.2021	Kavita W/o Sh. Om Prakash, Vill. Mandholi Kalan, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
332	U.O.No. 1711 dt. 12.03.2021	Ramesh S/o Sh. Nand Lal, Vill. Kasani Kalan, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
333	U.O.No. 1663 dt. 12.03.2021	Khem Chand W/o Sh. Balu Ram, Vill. Kasani Kalan, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
334	U.O.No. 1667 dt. 12.03.2021	Priyanka W/o Sh. Suresh, Vill. Hariyawas, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
335	U.O.No. 1671 dt. 12.03.2021	Satish Kumar S/o Sh. Hawa Singh, Vill. Hariyawas, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
336	U.O.No. 1675 dt. 12.03.2021	Siria S/o Sh. Ram Kumar, Vill. Obra, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
337	U.O.No. 1679 dt. 12.03.2021	Monika W/o Sh. Sunil Kumar, Vill. Obra, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
338	U.O.No. 1683 dt. 12.03.2021	Karambir S/o Sh. Manigar, Vill. Salempur, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
339	U.O.No. 1687 dt. 12.03.2021	satbir S/o Sh. Chandgi Ram, Vill. Salempur, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
340	U.O.No. 1619 dt. 12.03.2021	Rohtas S/o Sh. Mohar Singh, Vill. Shaharyarpur, Behal, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu

Sr.No.	Authority no. & date	Place & Purpose	Amount Rs.	Executing agency
1	2	3	4	5
341	U.O.No. 1623 dt. 12.03.2021	Hawa Singh S/o Sh. Bhagwan Dass, Vill.Shaharyarpur, Behal, Distt. Bhiwani. «For repairing of house being very poor financial position	50000	SDM Loharu
342	U.O.No. 1391 dt. 09.03.2021	Sonu S/o Sh. Anant Ram, Vill. Allundinpur, (Bhungla) Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
343	U.O.No. 1431 dt. 10.03.2021	Surajmukhi W/o Sh. Nandram, Vill. Morka, Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
344	U.O.No. 1435 dt. 10.03.2021	Mrs. Sheela, Vill. Morka, Siwani, Distt. Bhiwani."For repairing of house being very poor financial position."	50000	SDM Siwani
345	U.O.No. 1439 dt. 10.03.2021	Suman W/o Sh. Pawan Kumar, Vill. Morka, Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
346	U.O.No. 1443 dt. 10.03.2021	Kamal Sharma S/o Sh. Jagdish Parsad, Vill. Gurera, Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
347	U.O.No. 1447 dt. 10.03.2021	Maa Mansa Devi Jagriti Club, Vill. Dhulkot, Siwani, Distt. Bhiwani (Regd. No. 02350). "For construction of Building/Hall."	50000	SDM Siwani
348	U.O.No. 907 dt. 09.03.2021	Kamlesh W/o Sh. Suresh, Vill. Barwa, Teh. Siwani, Distt. Bhiwani. "For repairing of House being very poor financial position."	50000	SDM Siwani
349	U.O.No. 1011 dt. 09.03.2021	Sunil S/o Sh. Mahavir Parshad, Vill. Bisalwas, Loharu, Distt. Bhiwani. "For repairing of House being very poor financial position."	50000	SDM Loharu
350	U.O.No. 991 dt. 09.03.2021	Bhalaram S/o Sh. Hanuman, Vill. Sohansara, Loharu, Distt. Bhiwani. "For repairing of House being very poor financial position."	50000	SDM Loharu
351	U.O.No. 1111 dt. 09.03.2021	Rakesh S/o Sh. Om Parkash, vill. Kushalpura, Loharu, Distt. Bhiwani. "For repairing of House being verv nor financial position."	50000	SDM Loharu
352	U.O.No. 1631 dt. 10.03.2021	Balrai S/o Sh. Rai Kumar, Vill. Mohla, Teh. Dist.Hisar. "For repairing of house being very poor financial position."	50000	SDM Narnaund

Allocation of Discretionary Grants sanctioned by Sh.Banwari Lal, Cooperation Minister, Haryana,				
Chandigarh for the financial year 2020-21.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	UONo. Secy./ Coop/2020-21/01 Dt. 29.05.2020	Deputy Commissioner, Rewari."Forpurchase of medical items for use of general public during Covid-19."	2100000	CMO, Rewari
2	UONo. Secy./ Coop/2020-21/03 Dt. 29.05.2020	Smt.Meena DeviW/o Sh. Naresh, WardNo.3, VPO Bawal, Tehsil Bawal, District Rewari. "For financial assistance for repair of house being a poor person."	50000	BDPO, Bawal
3	UONo. Secy./ Coop/2020-21/05 Dt. 29.05.2020	Smt. Surji Devi W/o Sh. Ramji Lal, R/o Chhoturam Chowk, Pranpura, Railway Road,'Tehsil Bawal, District Rewari. "For financial assistance for repair of house being a poor person."	50000	BDPO, Bawal
4	UONo. Secy./ Coop/2020-21/07 Dt. 29.05.2020	Smt. Sheela Devi W/o Sh. Santosh, Ward No.1, Near Banwari Lal Hospital, Railway Road, New Colony, Bawal District Rewari."For financial assistance for repair of house Poor person."	50000	BDPO, Bawal
5	UONo. Secy./ Coop/2020-21/09 Dt. 02.07.2020	Sarp.ch, Gram Panchayat, Manethi (NakaWali Dhani), Block Khol, Tehsil & District Rewari. "For construction of BC Choupal (Naka Wali Dhani)	350000	BDPO, Khol
6	UONo. Secy./ Coop/2020-21/09 Dt. 02.07.2020	Sarpanch, Gram Panchayat. Nagal Jamalpur, Block Khol, Tehsil & District Rewari. "For construction of Pakka rasta from the tubewell of Sh. Maturam Chaudhary to the village of Nagal Jamalpur."	1000000	BDPO, Khol
7	UONo. Secy./ Coop/2020-21/17 Dt. 02.07.2020	Sarpanch, Gram Panchayat, Alangal Mamal Pus Block Khol, Tehsil & District For construction of following rasta:-(1)From the Ho of Sh. Rati Ram to the H/o of Sh. Rajender. (2) From H/o of Sh. Ramjas to the shop of Sh. Balbir."	500000	BDPO, Khol
8	UONo. Ps. Secy./ Coop/2020-21/21 Dt. 08.07.2020	Sh. Lal Chand S/o Sh. Madu Ram, Village Manethi, P/o Kund Tehsil & District Rewari." For As Financial Assistance for repair of house being a poor person."	50000	BDPO, Khol
9	UONo. Ps. Secy./ Coop/2020-21/25 Dt. 09.07.2020	Smast Ambedkarwadi Samaj Sabha, Hansi, District Hisar (Regd. No. 1916)."For Construction of hostel building."	1000000	SDM, Hansi
10	UONo. Ps. Secy./ Coop/2020-21/23 Dt. 09.07.2020	Haryana Rajya Bal Kalyan Parishad (Regd No.86), Bal Vikas Bhawan, Kothi No. 650, Sector 16D, Chandigarh. " For the use of welfare of children.(Purchasing of clothes, Books and stationery items for children."	500000	SDO (C) Panchkula
11	UONo. Ps. Secy./ Coop/2020-21/27 Dt. 17.07.2020	Sarpanch, Gram Panchayat, Dharan, Tehsil Bawal, District Rewari.For construction of Rasta from the house of Sh. Hoshiyar Singh to the house of Sh. Nihal Singh."	800000	BDPO, Bawal
12	UONo. Ps. Secy./ Coop/2020-21/29 Dt. 17.07.2020	Sh. Mahesh Kumar S/o Sh. Puranmal R/o Mohammadpur, Tehsil Bawal, District Rewari. "For Financial assistance for repair of house being a poor person as his house damaged due to hailstorm."	50000	BDPO, Bawal
13	UONo. Ps. Secy./ Coop/2020-21/31 Dt. 17.07.2020	Sh. Vinod Singh S/o Sh.Samunder Singh R/o Kundal , Tehsil&District Rewari. "For Financial assistance for repair of house being a poor person as his house damaged due to heavy rain."	50000	BDPO, Bawal
14	UONo. Ps. Secy./ Coop/2020-21/33 Dt. 17.07.2020	Sh. Naresh Kumar S/o Sh. Raghubir Singh, R/o Mohammadpur, PO. Naichana, Tehsil Bawal, District Rewari."For financialassistance for repair of house being a poor person as his house damaged due to hailstorm."	100000	BDPO, Bawal
15	UONo. Ps. Secy./ Coop/2020-21/35 Dt. 17.07.2020	Sarpanch Gram Panchyat, Manethi, Block Khol, Tehsil & District Rewari."For construction of pucca rasta / Nali from the house of Sh. Satbir Singh to the house of Sh.Yashpal."	200000	BDPO, Khol
16	UONo. Ps. Secy./ Coop/2020-21/37 Dt. 06.08.2020	Sarpanch, Gram Panchayat, Dulehra Kalan. Tehsil Bawal. District Rewari. "For construction of Rasta from the house of Sh. Sudeep to the house of Sh.Balbir Singh."	200000	BDPO, Bawal
17	UONo. Ps. Secy./ Coop/2020-21/39 Dt. 06.08.2020	Gau Surksha Samiti (Regd. No. 00970). Village Mamria Asampur, Tehsil Rewari, District Rewari."For construction of cow shed (Inter locking tiles) and purchase of fodder for cows.	1100000	BDPO, Rewari
18	UONo. Ps. Secy./ Coop/2020-21/41 Dt. 06.08.2020	Jan Kalyan Sikhsa Samiti (Reg. No. 00064).Cheeta Doongra, Block Khol. Tehsil Bawal, District Rewari. "For purchase of library books & computers."	200000	BDPO, Bawal
19	UONo. Ps. Secy./ Coop/2020-21/43 Dt. 06.08.2020	Lion Club Rewari (Reg. No. 321-A). District Rewari. *For organization of Sports & Cultural activities.	200000	SDO(C) Rewari

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
20	UONo. Ps. Secy./ Coop/2020-21/53 Dt. 10.08.2020	Smt. Usha Devi W/o Bhupender Singh, Vill Manethi, PO Kund, Tehsil & District Rewari. "For financial assistance for repair of house being a poor person as her house damaged due to heavy rain/storm	50000	BDPO, Khol
21	UONo. Ps. Secy./ Coop/2020-21/45 Dt. 07.08.2020	Sarpanch, Gram Panchayat.Jalalpur. Tehsil Bawal.District Rewari. "For construction of following Kacha Rasta;-(1) Main Road to house of Sh. Shekhar.(2) Gali from House of Sh. Ravinder to the house of Sh. Ved Parkash Nai."	800000	BDPO, Bawal
22	UONo. Ps. Secy./ Coop/2020-21/47 Dt. 07.08.2020	Sarpanch, Gram Panchayat. Dhani Santon, Block Khol,Tehsil Bawal District Rewari."For construction of remaining rasta from house of Sh.Ram Chander to house of Santor."	700000	BDPO, Khol
23	UONo. Ps. Secy./ Coop/2020-21/49 Dt. 07.08.2020	Sarpanch, Gram Panchayat, Kamalpur,Block Bawal, Tehsil Bawal, District Rewari."Forconstruction of Rasta from village Kamalpur to Rajasthan Border Rampura."	1500000	BDPO, Bawal
24	UONo. Ps. Secy./ Coop/2020-21/51 Dt. 07.08.2020	Sarpanch, Gram Panchayat, Asraka Majra, Tehsil Bawal, District Rewari. "For renovation of Balmiki Chopal for use of general public."	500000	BDPO, Bawal
25	UONo. Ps. Secy./ Coop/2020-21/55 Dt. 07.08.2020	Sarpanch, Gram Panchayat, Kund,BlockKhol, Tehsil &District Rewari." Forconstruction /laying of Sewerage pipe line from the shop of Johari to the shop of Surrender Garg.	500000	BDPO, Khol
26	UONo. Ps. Secy./ Coop/2020-21/57 Dt. 24.08.2020	A mar Shaheed Rao Tula Ram Yadav Sabha, Jhajjar (Regd. No.2260). " For construction of Amar Shaheed Rao Tula Ram Yadav Sabha building."	500000	SDM, Jhajjar
27	UONo. Ps. Secy./ Coop/2020-21/59 Dt. 27.08.2020	Sarpanch, Gram Panchayat, Bhatsana, Block Dharuhera, Tehsil & District Rewari. "For construction of S.C. Chaupal."	700000	BDPO, Dharuhera
28	UONo. Ps. Secy./ Coop/2020-21/61 Dt. 03.09.2020	G.P.S. Dani Santo (16727), Block Khol, Tehsil &District Rewari. "For Installation of tubewell boring."	50000	BDPO, Khol
29	UONo. Ps. Secy./ Coop/2020-21/63 Dt. 05.10.2020	Sarpanch, Gram Panchayat, Rajgarh, Block Bawal, Tehsil & District Rewari. "For construction of Gali No. from JH/o Sh.Keshar to 11/ Surrender and Gali No. 2 from the House of Shri Ramesh to H/o Sh.Babu Lal."	700000	BDPO, Bawal
30	UONo. Ps. Secy./ Coop/2020-21/65 Dt. 05.10.2020	Sarpanch,GramPanchayat, Bharawas,Block & Tehsil & District Rewari. "For construction of Rasta from Shop of Jagat Singh to Nangli Godha Road."	450000	BDPO, Rewari
31	UONo. Ps. Secy./ Coop/2020-21/67 Dt. 05.10.2020	Sarpanch, Gram Panchayat, Khijuri, Block Bawal, Telsil & District Rewari. "For construction of Rasta from H/o Shamsher to the house of Sh. Satish/ Dharampal."	700000	BDPO, Bawal
32	UONo. Ps. Secy./ Coop/2020-21/69 Dt. 05.10.2020	Sarpanch, Gram Panchayat, Khaleta, Block Bawal, Tehsil & District Rewari. "For construction of Athletics Running Track."	200000	BDPO, Bawal
33	UONo. Ps. Secy./ Coop/2020-21/71 Dt. 05.10.2020	Bharat Vikas ' Parishad. Branch Bawal, Rewari Reud. No.S-2272/63. "For social activities ic. Eve camp. Blood Donation Camp &n cleanliness Abhivan etc."	100000	SDM, Bawal
34	UONo. Ps. Secy./ Coop/2020-21/73 Dt. 15.10.2020	Sarpanch, Gram Panchayat, Tankri, Tehsil Bawal, District Rewari. "For construction of Rasta from Firni to B.P. L. Plot."	1000000	BDPO, Khol
35	UONo. Ps. Secy./ Coop/2020-21/75 Dt. 15.10.2020	Sarpanch, Gram Panchayat, Kanwali, P.O.Dahina Tehsil Kosli, District Rewari. "For construction of Rasta from water Hut to Village Rampuri Boarder (old Baldhan Rasta)."	1000000	SDO(C) Kosli
36	UONo. Ps. Secy./ Coop/2020-21/77 Dt. 15.10.2020	Sarpanch, Gram Panchayat, Gujjar Majri, Tehsil Bawal, District Rewari."Forconstruction of Panchayat Bhawan for use of general public.	1000000	BDPO, Bawal
37	UONo. Secy./ Coop/2020-21/79 Dt. 12.11.2020	Sarpanch, Gram Panchayat, Bagthala, Block Dharuhera, District Rewari. "For construction of Rasta from the H/o of Sh. Shiv Lal ki Dhani Road (T Point) to H/o Sh. Gajraj."	1500000	SDO(C) Bawal
38	UONo. Secy./ Coop/2020-21/81 Dt. 12.11.2020	Sarpanch, Gram Panchayat, Nangli Parsapur, Tehsil & District Rewari."For construction of retaining wall of Govt. Veterinary, Hospital."	500000	BDPO, Bawal
39	UONo. Secy./ Coop/2020-21/83 Dt. 12.11.2020	Sarpanch, Gram Panchayat, Khol, Block Khol, Tehsil & District Rewari. *For renovation of SC Chopal."	500000	BDPO, Khol
40	UONo. Secy./ Coop/2020-21/85 Dt. 12.11.2020	Sarpanch, Gram Panchayat, Naichana, Tehsil &District Rewari. "For construction of drain from the H/o Sarpanch Karambir to PWD Road."	300000	BDPO, Bawal

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
41	UONo. Secy./ Coop/2020-21/87 Dt. 12.11.2020	Swami Amardev Aashram Trust Pataudi, TehsilPataudi, District Gurugram, Haryana (Reg. No.21). "For completion of construction of Bhawan for use of general public."	1540000	SDM (C)Pataudi
42	UONo. Secy./ Coop/2020-21/89 Dt. 12.11.2020	Dr. B.R. Ambedkar Health & Education Society Trust, Village Mathana, Tehsil Thanesar, District Kurukshetra (Regd. No. 3580/1). "For constructor of Bhawan for use of general public."	2100000	SDM (C)Thanesar
43	UONo. Secy./ Coop/2020-21/91 Dt. 26.11.2020	Sarpanch, Gram Panchayat, Khandoda, lehsil Bawal, District Rewari. "For the construction of Rasta from the Khandoda to Kutina Rajsthan Border."	1500000	BDPO, Bawal
44	UONo. Secy./ Coop/2020-21/93 Dt. 26.11.2020	Sarpanch, Gram Panchayat, Khaleta, Tehsil & District Rewari. "For the construction of Firni from Budoli Chowk to Shop of Babu Lal"	1000000	BDPO, Khol
45	UONo. Secy./ Coop/2020-21/95 Dt. 26.11.2020	Sarpanch, Gram Panchayat, Naichana, Tehsil Bawal, District Rewari. "For the construction of Rasta from the plot of Baljeet to House of Ved Prakash."	450000	BDPO, Bawal
46	UONo. Secy./ Coop/2020-21/99 Dt. 03.12.2020	Sarpanch, Gram Panchayat Patuhera, TehsilBawal, District Rewari. "For the construction of Rasta from Main Road to H/o Sh. Mahender."	500000	BDPO, Bawal
47	UONo. Secy./ Coop/2020-21/101 Dt. 04.12.2020	Deputy Commissioner, Rewari."Forconstruction of Rasta from Main Road to H/o A.T.O.Sumer Singh (Dhani)."	375000	BDPO, Bawal
48	UONo. Secy./ Coop/2020-21/97 Dt. 03.12.2020	Sh. Kanwar Pal S/o Sh. Gulshan, R/o #746, New Prakash Nagar, Tehsil & District Panipat. "For financial assistance for repair of house being a poor person."	200000	SDM Panipat
49	UONo. Secy./ Coop/2020-21/103 Dt. 15.12.2020	Sarpanch, Gram Panchayat Banipur, Tehsil Bawal, District Rewari. "For construction of boundary wall of BC Chopal and Drainage cover."	500000	BDPO, Bawal
50	UONo. Secy./ Coop/2020-21/105 Dt. 15.12.2020	Sarpanch, Gram Panchayat Kamalpur, TehsilBawal, District Rewari. "For completion of rasta from village Kamalpur to village Rampura, Rajasthan Border."	1500000	BDPO, Bawal
51	UONo. Secy./ Coop/2020-21/107 Dt. 15.12.2020	Sarpanch, Gram Panchayat Jarthal, Tehsil Bawal, District Rewari. "For construction following Rasta:- « (i) From main road to H/o Advocate Virender Yadav at Jarthal Ki Dhani. (ii) F road.	900000	BDPO, Bawal
52	UONo. Secy./ Coop/2020-21/115 Dt. 24.11.2020	Sarpanch, Gram Panchayat Nangli Parsapur, Tehsil Bawal, District Rewari. "For construction of Phirni from the house of Sh. Satish to the SC Basti."	700000	BDPO, Bawal
53	UONo. Secy./ Coop/2020-21/118 Dt. 24.11.2020	Sarpanch, Gram Panchayat, Manethi, District Rewari. "For construction of Pakka rasta/Nali from H/o Satbir to H/o Yeshpal."	175000	BDPO, Khol
54	UONo. Secy./ Coop/2020-21/119 Dt. 24.12.2020	Sarpanch, Gram Panchayat,, Rasiawas, Tehsil Bawal, District Rewari. "For construction of following Rasta:- "(i) House of Sh. Laxman to the house of Sh. Abhai Singh.(ii) House of Sh. Rameshwar to the House of Sh.Moti Ram."	1000000	BDPO, Bawal
55	UONo. Secy./ Coop/2020-21/109 Dt. 15.12.2020	Sarpanch, Gram Panchayat, Kadipuri, Tehsil Narnaul, District Mahendergarh."For construction of Varandha in Shamshan Ghat.?"	900000	BDPO, Narnaul
56	UONo. Secy./ Coop/2020-21/111 Dt. 21.12.2020	Sant Shiromani Shri Guru Ravidas Sewa Samiti (Reg. No. 1701) Near Charkutub Gate, Ravidas Mandir, Hansi District Hisar. "For construction of Bhawan for use of general public."	1100000	BDPO, Hansi
57	UONo. Secy./ Coop/2020-21/113 Dt. 21.12.2020	President Kumhar Maha Sabha, Prem Nagar, Distt.Hisar(Regd.No.2802)."For construction/completion of Kumhar Dharamshala, Prem Nagar, Hisar."	500000	SDM (C) Hisar
58	UONo. Secy./ Coop/2020-21/117 Dt. 24.12.2020	Shri Guru Ravidas Sabha, BarwalaTehsilBarwala, District Hisar (Regd. No. 2361). "For Construction of Library Hall for use of general public."	1100000	SDM, Barwala
59	UONo. Secy./ Coop/2020-21/121 Dt. 01.01.2021	Sarpanch, Gram Panchayat, Dani Sobha, District Rewari. "ForRewari. "For constructions of Pakka rasta from Ho Abhey Singh to Ho Bhoop Singh"	300000	BDPO, Khol
60	UONo. Secy./ Coop/2020-21/125 Dt. 06.01.2021	Sh. Babu Lal S/o Sh. Bula Ram R/o Village Jarthal PO Raliawas, Tehsil Dharuhera, District Rewari. "For repair of house being a poor person."	100000	BDPO, Dharuhera
61	UONo. Secy./ Coop/2020-21/127 Dt. 12.01.2021	Smt. Santosh, R/o Ward No. 16/86, Braham Nagar, Tehsil & District Sonipat. "For financial assistance for repair of house being a poor person."	100000	SDO(C) Sonapat

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
62	UONo. Secy./ Coop/2020-21/123 Dt. 01.01.2021	Smt. Bakita W/o Late Sh. Bani Singh R/o Village Mokhra District Rohtak. "For financial assistance for repair of house being a poor person."	200000	SDO(C) Rohtak
63	UONo. Secy./ Coop/2020-21/129 Dt. 13.01.2021	Sarpanch, Gram Panchayat,Khera Murar,Block Bawal, District Rewari."For Landscaping in sports ground"	600000	BDPO, Bawal
64	UONo. Secy./ Coop/2020-21/131 Dt. 13.01.2021	Sarpanch, Gram Panchayat, Nandrampur, Block Dharuhera, District Rewari. "For costruction of Rasta from PWD Road to H/o Sh. Devdass and R.C.C. pipe line for sevrage water."	700000	SDO(C) Rewari
65	UONo. Secy./ Coop/2020-21/133 Dt. 13.01.2021	Sarpanch, Gram Panchayat,Raipur, Block Bawal, District Rewari. For construction of drainage system of RCC pipe line from H/o Phool Singh S/o Sh. Shambu Dayal to H/o Sh. Fakir Chand."	200000	BDPO, Bawal
66	UONo. Secy./ Coop/2020-21/135 Dt. 13.01.2021	Sarpanch, Gram Panchayat,Panchor,Block Bawal, District Rewari. "For construction of retaining wall of pond and Gau Ghat at Dada Bhala Wala Pond."	500000	BDPO, Bawal
67	UONo. Secy./ Coop/2020-21/137 Dt. 21.01.2021	Sarpanch, Gram Panchayat,Pithanwas, Tehsil Bawal, District Rewari. "For construction of Rasta from PWD Road to H/o Harpal and Sh. Satish."	1200000	BDPO, Bawal
68	UONo. Secy./ Coop/2020-21/139 Dt. 21.01.2021	Sh. Koshal Kishor S/o Sh. Balbir Singh R/o Village Narianpur, Tehsil & District Rewari."Forfinancial assistance for repair of house being a poor person."	50000	SDO(C) Rewari
69	UONo. Secy./ Coop/2020-21/141 Dt. 21.01.2021	Gau Surksha Samiti (Regd. No. 00970), Village Mamaria Asampur, Tehsil & District Rewari. "For purchase of cattle fodder."	1100000	SDO(C) Rewari
70	UONo. Secy./ Coop/2020-21/141 Dt. 21.01.2021	Sarpanch, Gram Panchayat, Raliawas, Tehsil Bawal, District Rewari. "For construction of Basketball ground and Purchase of Open Gym Equipment for boys."	1000000	BDPO, Bawal
71	UONo. Secy./ Coop/2020-21/145 Dt. 21.01.2021	Sarpanch, Gram Panchayat, Pawati, Tehsil Bawal District Rewari. "For construction of Phirni from H/o Satbir S/o Paras Ram."	900000	BDPO, Bawal
72	UONo. Secy./ Coop/2020-21/147 Dt. 22.01.2021	Maharana Pratap Jayanti Samiti (Reg. No. HR RWR-2015-00391) Om Bhawan, Company Bag, Rewari. "For organize the blood nonation camp at difference places in district Rewari.	300000	SDO(C) Rewari
73	UONo. Secy./ Coop/2020-21/149 Dt. 22.01.2021	Sarpanch,GramPanchayat, Manethi, DistrictRewari. "For construction of Teen Shed in BCChoupal (Nakawal Dhani)."	325000	BDPO, Khol
74	UONo. Secy./ Coop/2020-21/151 Dt. 22.01.2021	Sarpanch, Gram Panchayat, Manethi, District Rewari. "For construction of Nali/Laying of waste water pipe line in main firni from H/o Sh. Vedvart to h/o Sh. Vijay Sodagar."	150000	BDPO, Khol
75	UONo. Secy./ Coop/2020-21/153 Dt. 22.01.2021	Sarpanch Gram Panchayat, NangalJamalpur,District Rewari. "For construction of remaing pakka rasta from Farmland of Ch. Matu Ram to Rajasthan Border."	450000	BDPO, Khol
76	UONo. Secy./ Coop/2020-21/155 Dt. 22.01.2021	Sarpanch GramPanchayat, Adrod, DistrictRewari. "For construction of rasta from H/o Sh.Pala Ram S/o Sh. Thawar Singh to Hemkund."	880000	BDPO, Khol
77	UONo. Secy./ Coop/2020-21/157 Dt. 25.01.2021	SarpanchGramPanchayat,Patuhera, TehsilBawal, District Rewari. "For construction of Rasta from Main Road to H/o Fateh Singh Gurjar."	200000	BDPO, Bawal
78	UONo. Secy./ Coop/2020-21/159 Dt. 25.01.2021	Sarpanch Gram Panchayat, Rajgarh, District Rewari. "For construction of rasta from from Main Road to Firozpur Ki Dhani."	1200000	BDPO, Bawal
79	UONo. Secy./ Coop/2020-21/161 Dt. 25.01.2021	Sarpanch Gram Panchayat,Dharan,DistrictRewari. "For construction of Fhirni from H/o Lila to H/o Babli and Desraj.	1200000	BDPO, Bawal
80	UONo. Secy./ Coop/2020-21/163 Dt. 25.01.2021	Tara Chand s/o Sh. Maan Singh R/o House No. 130/1, Ward No. 7, Bara Pana Near Ravidass Mandir, Kalanaur Kalan, Rohtak."For compensation of financial/Physical loss due to hesitation 2016 at Rohtak"	200000	SDO(C) Rohtak
81	UONo. Secy./ Coop/2020-21/165 Dt. 04.02.2021	Harish S/o Sh.Vijay Sharma Village Jaitrawas,Tehsil & District Rewari. "For Financial assistance for repair of house being a poor person.	50000	SDO(C) Rewari
82	UONo. Secy./ Coop/2020-21/167 Dt. 04.02.2021	Sarpanch, Gram Panchayat, Khijuri, Tehsil "ForBawal District Rewari. "For construction of remaining to rasta from Ho Sh. Shamsher to H/o Sh. Satish."	100000	BDPO, Bawal

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
83	UONo. Secy./ Coop/2020-21/169 Dt. 04.02.2021	Sarpanch, Gram Panchayat, Tatarpur Khalsa, Tehsil & District Rewari. "For construction of retaining wall of pond near Arya Samaj Mandir."	700000	BDPO, Dharuhera
84	UONo. Secy./ Coop/2020-21/171 Dt. 04.02.2021	Smt. Suman Devi W/o Late Sh. Rattan Singh R/o Village Manethi, District Rewari. "For Financial assistance for repair of house being a poor person."	30000	BDPO, Khol
85	UONo. Secy./ Coop/2020-21/173 Dt. 04.02.2021	Smt. Anguri Devi W/o Sh. Rohtash R/o Village Kund Tehsil & District Rewari. "For Financial assistance for repair of house being a poor person."	30000	BDPO, Khol
86	UONo. Secy./ Coop/2020-21/175 Dt. 04.02.2021	Sarpanch, Gram Panchayat, Dulhera Khurd, Tehsil Bawal, District Rewari. "For construction of rasta from Main road to H/o Sh. Bikram."	600000	BDPO, Khol
87	UONo. Secy./ Coop/2020-21/177 Dt. 04.02.2021	Smt. Ekta W/o Paramjeet R/o Village Aram Nagar, PO Dharan, Tehsil Bawal, District Rewari. "For Financial assistance for repair of house being a poor person."	25000	BDPO, Bawal
88	UONo. Secy./ Coop/2020-21/179 Dt. 04.02.2021	Sarpanch, Gram Panchayat, Nangal Shahbajpur, Tehsil Bawal, District Rewari. "For construction of rasta from Thakur Ji ke Mandir to shop of Dr Ramavtar."	500000	BDPO, Bawal
89	UONo. Secy./ Coop/2020-21/181 Dt. 04.02.2021	Smt. Pushpa Devi W/o Subhash Singh R/o Village Badhrana, Tehsil Bawal, District Rewari. "For Financial assistance for repair of house being a poor person."	25000	BDPO, Bawal
90	UONo. Secy./ Coop/2020-21/183 Dt. 04.02.2021	Sarpanch, Gram Panchayat, Alawalpur, Tehsil Bawal, District Rewari. "For construction of rasta from Main road to Ho Sh. Dharamvir."	200000	BDPO, Bawal
91	UONo. Secy./ Coop/2020-21/185 Dt. 09.02.2021	The General Secretary, Haryana Rifle Association, Affiliated with National Rifle Association of India & Haryana Olympic Association, Red. Office M-24, Industrial Area, Sonapat, Haryana (Reg. No.806), Distt.Sonapat. "To promote Sports activities."	2100000	SDO(C) Sonapat
92	UONo. Secy./ Coop/2020-21/191 Dt. 15.02.2021	The President, Dr. B.R. Ambedkar Health & Education Society Trust, VPO, Mathana, Kurukshetra aranya (Regd. No. 3580/1), Distt.Kurukshetra. "For completion of Samarsta Bhawan."	2100000	SDO(C) Thanesar Kurukshet ra
93	UONo. Secy./ Coop/2020-21/187 Dt. 15.02.2021	Sarpanch, Gram Panchayat, Nandrapur Bass, Block Dharuhera, District Rewari. "For construction of Rasta from Thada main road to Rattan Singh Ki Dhani."	1200000	SDO (C) Rewari
94	UONo. Secy./ Coop/2020-21/189 Dt. 15.02.2021	Sarpanch, Gram Panchayat, Khatiwas Dhani Ahiaram, Tehsil Bawal, District Rewari. "For construction of remaining rasta from Dhani Ahiaram to Revenue of Thiharg Village."	600000	SDO (C) Rewari
95	UONo. Secy./ Coop/2020-21/193 Dt. 18.02.2021	Sarpanch, Gram Panchayat, Khol Tehsil Manethi District Rewari. "For construction of SC Chopal & boundary wall."	1200000	BDPO, Khol
96	UONo. Secy./ Coop/2020-21/195 Dt. 18.02.2021	Sarpanch, Gram Panchayat, Rampura, Tehsil & District sRewari. "For construction of Gali No. 06 in Mayur Vihar."	700000	SDO (C) Rewari
97	UONo. Secy./ Coop/2020-21/197 Dt. 18.02.2021	Sarpanch, Gram Panchayat, Pragpura, Tehsil Bawal District Rewari. "For construction of drain from H/o Sh. Dharan Singh to main firni."	300000	BDPO, Bawal
98	UONo. Secy./ Coop/2020-21/199 Dt. 18.02.2021	Sh. Sajjan Singh S/o Ram Narayan R/o Village Mangleswar, Tehsil Bawal District Rewari. "For financial assistance for marriage of his daughter being a poor person."	30000	BDPO, Bawal
99	UONo. Secy./ Coop/2020-21/201 Dt. 18.02.2021	Smt. Jamuna Devi W/o Sh. Vijay Singh R/o Village Khori Tehsil Manethi District Rewari. "For financial assistance for marriage of her daughter being a poor person."	30000	BDPO, Khol
100	UONo. Secy./ Coop/2020-21/203 Dt. 18.02.2021	Sarpanch, Gram Panchayat, Jai Singh Pur Kheda,, Tehsil Bawal District Rewari. "For construction of rasta from main firni to Shamshanghat sidewala."	700000	BDPO, Bawal
101	UONo. Secy./ Coop/2020-21/205 Dt. 25.02.2021	Sarpanch, Gram Panchayat, Khaletta, Tehsil Manethi District Rewari. "For construction of rasta from shop of Babu Lal to Shahid Ram Karan."	600000	BDPO, Khol
102	UONo. Secy./ Coop/2020-21/207 Dt. 25.02.2021	Sarpanch, Gram Panchayat, Rajgarh, Tehsil Bawal District Rewari. "For Purchase of Gym Equipment."	1100000	BDPO, Bawal
103	UONo. Secy./ Coop/2020-21/209 Dt. 02.03.2021	Smile Foundation Society, 1456, Jatal Road, Panipat (Reg. No. 1066), Distt. Panipat. "To organize the blood donation camp, free medical camp & marriage of under privileged at difference places in district Panipat."	500000	SDO(C) Panipat

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
104	UONo. Secy./ Coop/2020-21/211 Dt. 02.03.2021	President, Kumhar Mahasabha, Prem Nagar, District Hisar (Regd. No, 2802). "For completion of Kumhar Dharamshala for use of general public."	600000	SDO(C) Hisar
105	UONo. Secy./ Coop/2020-21/213 Dt. 17.03.2021	Sh. Satvir S/o Sh. Phool Singh R/o Village Goliyaka Block Khol Tehsil & District Rewari. "For financial assistance for marriage of his Daughter being a poor person."	30000	BDPO, Khol
106	UONo. Secy./ Coop/2020-21/215 Dt. 17.03.2021	Sh. Ghan Shyam Dut TelarS/o Sh. Prahlad Ram,Ward No. 9, Thana Wali Gali, Tehsil Bawal District Rewari. "For financial assistance for repair of house being a poor person."	30000	BDPO, Bawal
107	UONo. Secy./ Coop/2020-21/217 Dt. 17.03.2021	Sh. Chander Shekhar S/o Sh. Govind Ram R/o Village Nangal Shahbajpur, Tehsil Bawal, District Rewari."For financial assistance for repair of house being a poor person."	30000	BDPO, Bawal
108	UONo. Secy./ Coop/2020-21/219 Dt. 17.03.2021	Smt. Birmati W/o Sh. Bir Singh R/o Village Kharsanki, Tehsil & District Rewari. "For financial assistance for repair of house being a poor person."	30000	SDO (C) Rewari
109	UONo. Secy./ Coop/2020-21/221 Dt. 17.03.2021	Sarpanh, Gram Panchayat, Gothra, Block Khol, Tehsil & District Rewari. "For construction of Rasta from Pali Fatak, PWD Road to H/o Sh. Kuldeep S/o Devender."	250000	BDPO, Khol
110	UONo. Secy./ Coop/2020-21/227 Dt. 24.03.2021	Sh. Satbir S/o Sh. Devi Chand, Village Mangaleshwar, Gujjar Mari, Tehsil Bawal, District Rewari."For financial assistance for repair of house being a poor person."	25000	SDM (M) Bawal
111	UONo. Secy./ Coop/2020-21/225 Dt. 24.03.2021	Smt. Ramrati w/o Sh. Vijay Pal, VPO, Sulkha, Tehsil Bawal, District Rewari. "For financial assistance for repair of house being a poor person."	30000	SDM (M) Bawal
112	UONo. Secy./ Coop/2020-21/231 Dt. 22.03.2021	Smt. Bhawna W/o Sh. Shashi, House No. 14/6, Ashra Ka Majra, Tehsil Bawal, District Rewari."For financial assistance for repair of house being a poor person."	40000	SDM (M) Bawal
113	UONo. Secy./ Coop/2020-21/223 Dt. 24.03.2021	Shri Ram S/o Sh. Shiv Narain R/o Near Shiv Mandir, Dhamlaka, Tehsil & District Rewari. "For financial assistance for repair of house being a poor person."	30000	SDM (M) Rewari
114	UONo. Secy./ Coop/2020-21/225 Dt. 22.03.2021	Sh. Krishan Kumar S/o Sh. Puran Chand, Village Faizalipur/Khadipuri,PO.BhushanKalan,"For Narnaul(Mahendergarh),District Mahendergarh. "For financial assistance for repair of house being a poor person."	30000	SDM (M) Narnaul

Allocation of Discretionary Grants sanctioned by Sh.O.P Yadav, SJE Minister, Haryana,				
Chandigarh for the financial year 2020-21.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. MSJE/ 730-N/2019 dt. 25.06.2020	Sawami Amerdev AshramTrust, Pataudi,District Gururam (Haryana) (Regd. NO. 21)."For completion of Building:	1500000	SDO (C) Pataudi
2	U.O.No. MSJE/ 300-A/2019 dt. 03.07.2020	Haryana State Council for Child Welfare. Kothi No.650. Sector-16D.Chandigarh.For renovation of Bal Bhawan. Narnaul."	500000	SDO (C) Panchkula
3	U.O.No. MSJE/ 340/2020 dt. 20.08.2020	Gram Panchayat Bharaf, Tehsil Kanina, District Mahendergarh. * For pavement of Rasta from Well of Rati Ram to Well of Rajinder Singh & from Dhramshala to Well of Om Parkash."	1500000	SDO(C) Kanina
4	U.O.No. MSJE/ 345/2020 dt. 20.08.2020	Gran Panchayat Pathera, Tehsil Kanina, District Mahendergarh. " For Construction of boundary wall, tin shed & water tank etc. in shamshan ghat."	500000	SDO(C) Kanina
5	U.O.No. MSJE/ 347-A/2020 dt. 20.08.2020	Shri Krishan Gaushala, Kanina (Regn. No.00579)." For purchase of fodder for cows & construction of shed."	1100000	SDO(C) Kanina
6	U.O.No. MSJE/ 349/2020 dt. 20.08.2020	Shri Bahawalpur Sabha,Narnaul(Regn. No.00512). " For Construction of toilet and repair of Building."	300000	SDO(C) Narnaul
7	U.O.No. MSJE/ 351/2020 dt. 20.08.2020	Global Public School Village Kalwari, Tehsil Kanina (M/garh) (Affl. No.531159). ° For promotion of Cultural Activities and purchase swings etc."	300000	SDO(C) Kanina
8	U.O.No. MSJE/ 355/2020 dt. 20.08.2020	Gram Panchayat Azam Nagar (Sihar), Tehsil Narnaul, District Mahendergarh. " For Payment of Street.	800000	SDO(C) Narnaul
9	U.O.No. MSJE/ 359/2020 dt. 20.08.2020	Shri Laxmi Narayan Mandir & Jan Sewa Samiti, Dewas (Reg. No. 73/2016). " For Construction of Library Hall for general public use."	300000	SDO(C) Mahendergarh
10	U.O.No. MSJE/ 363/2020 dt. 20.08.2020	Yadav Sabha (Regd.), Mahendergarh (Reg.No.000Y5)." For Completion of Library & Reading Room for whole community."	2100000	SDO(C) Mahendergarh
11	U.O.No. MSJE/ 367/2020 dt. 20.08.2020	Slam Jagriti Samiti Village Patikara,Post Narnaul, Tehsil Narnaul, Distt. M/garh (Reg.No.00164)." For Distribution of Swing Machines, Books, Stationary and Essential Goods to the needy and poor girls/women etc. & to Promote Beti Bachao Beti Padao Abhiyan."	500000	SDO(C) Narnaul
12	U.O.No. MSJE/ 371/2020 dt. 20.08.2020	Shree Gau Gopal Prachar Avam Asahay Seva Sansthan, Mohali Choudhariyan (Gaur Brahman Sabha), Narnaul (Reg. No. 00042). " For Purchase of Fodder etc. for Cow."	200000	SDO(C) Narnaul
13	U.O.No. MSJE/ 375/2020 dt. 20.08.2020	Rotay Club, Narnaul City, No.3011.66 To organize Health Camps etc	500000	SDO(C) Narnaul
14	U.O.No. MSJE/ 383/2020 dt. 20.08.2020	Rao Balbir Singh Shiksha Samiti, village Gulawala, Tehsil Narnaul, District Mahendergarh (Regn. No. NNL/77). " For promotion of Sports activities and purchase mat for Kabaddi, wrestling & jim."	300000	SDO(C) Narnaul
15	U.O.No. MSJE/ 387/2020 dt. 20.08.2020	Shri Noonawal Gaur Brahman Sabha, Village Nasibpur (Regn. No. NNL/34). "For Completion of Bhagwan Parshuram Bhawan at Village Nasibpur, Tehsil Narnaul (M/garh) for whole community."	800000	SDO(C) Narnaul
16	U.O.No. MSJE/ 391/2020 dt. 20.08.2020	Shri Gaur Brahman Sabha (Regn. No. OS- 120), Mohalla Choudharian, Narnaul (M/garh). " For construction B awan & Library for general public use."	2100000	SDO(C) Narnaul

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
17	U.O.No. MSJE/ 395/2020 dt. 20.08.2020	Neta ji Memorial club, Kanina (Regn. No. ON71)." For purchase of Sports Meterial for distribution among youths."	500000	SDO(C) Narnaul
18	U.O.No. MSJE/ 399/2020 dt. 20.08.2020	Shri Krishan Bal Gopal Gaushala Bihali (M/garh)(Regn. No. 12704). " For construction of Tin Shed in Gaushala Premises."	1100000	SDO(C) Narnaul
19	U.O.No. MSJE/ 407/2020 dt. 20.08.2020	Shri Arora Sabha Narnaul (Regn. No. 510/90,New00S13).For construction of Arora Dharamshala.'	1000000	SDO(C) Narnaul
20	U.O.No. MSJE/ 427/2020 dt. 20.08.2020	Bhoot Purv Sainik&Ardh Sainik Kalyan Sangthan, Karira (Regn. No.00492). " -For construction of Rao Tula Ram Park for general Public use."	1100000	SDO(C) Kanina
21	U.O.No. MSJE/ 431/2020 dt. 20.08.2020	Shri Shyam Gaushala Trust, Shobhapur, Tehsil Narnaul (Regn. No. 6112). " For construction of Tin Shed, Water Tank & purchase of fodder etc."	2000000	SDO(C) Narnaul
22	U.O.No. MSJE/ 440/2020 dt. 15.09.2020	Kapil S/o Anar Singh, Village Rohad, Tehsil Bahadurgarh, District Jhajjar."For financial Assistance for his treatment being a poor."	200000	SDO (C) Bahadurgarh
23	U.O.No. MSJE/ 467/2020 dt. 21.09.2020	Sh. Satish Kumar S/o Ishwar Singh, VPO Nahar, Tehsil Kosli, District Rewari."For financialassistance for repair of house being a poor person."	200000	SDO(C) Nahar
24	U.O.No. MSJE/ 555/2020 dt. 21.09.2020	Smt. Bimla Devi W/o Tara Chand, Rewari New Rly. colony, Rewari, "For financial assistance for repair of house being a poor person."	200000	SDO (C) Rewari
25	U.O.No. MSJE/ 567/2020 dt. 21.09.2020	Smt. Shashi W/o Late Vikram Singh Ahir R/o Saharanwas (Rewari). "For financial assistance for repair House being a poor."	200000	SDO (C) Rewari
26	U.O.No. MSJE/ 451/2020 dt. 21.09.2020	Smt. Bala Devi W/O Late Mahender Singh Purani Mandi Narnaul, Teshil Narnaul, District Mahendergarh. " For financial assistance for repair of house being a poor person	100000	SDO(C) Narnaul
27	U.O.No. MSJE/ 455/2020 dt. 21.09.2020	Sh. Hans Ram Arya s/o Richhpal Singh Vill. Faizalipur (Kadipuri) Narnaul, Teshil Narnaul, District Mahendergarh. "For financial assistance for medical surgery being a poor person."	70000	SDO(C) Narnaul
28	U.O.No. MSJE/ 459/2020 dt. 21.09.2020	Sh. Gaurav Goyal S/o Dinesh Kumar Goyal Moh.Ganesh Colony Nasibpur Narnaul, Tehsil Narnaul, District Mahendergarh. "For financial assistance being a cancer patient.	70000	SDO(C) Narnaul
29	U.O.No. MSJE/ 463/2020 dt. 21.09.2020	Sh, Kailash Chand S/o Manohar Lal Vill. Mitterpura (Narnaul), Tehsil Narnaul, District Mahendergarh."For financial assistance compensate due to fire accident."	200000	SDO(C) Narnaul
30	U.O.No. MSJE/ 471/2020 dt. 21.09.2020	Smt. Preeti Kumari D/o Dhiraj Kumar Moh. Bar ka Kua Narnaul, Tehsil Narnaul, District Mahendergarh."For financial assistance for treatment and provide hearing instrument being a poor person."	70000	SDO(C) Narnaul
31	U.O.No. MSJE/ 475/2020 dt. 21.09.2020	Smt. Sonam W/o Krishan Saini Moh. Mali Tiba Narnaul, Teshil Narnaul, District Mahendergarh."For financial assistance for repair of house being a poor person.	200000	SDO(C) Narnaul
32	U.O.No. MSJE/ 479/2020 dt. 21.09.2020	Smt. Tara Mani W/O Chhittar Mal, Moh. Kharkhari W-9 Narnaul, Tehsil Narnaul, Distict Mahendergarh."For financial assistance for repair of house being a poor person."	100000	SDO(C) Narnaul
33	U.O.No. MSJE/ 483/2020 dt. 21.09.2020	Smt. Prem Lata W/o Mahabir Prasad, Moh, Missarwara Narnaul, Teshil Narnaul , District Mahendergarh. "For financial assistance for repair of house being a poor person.	150000	SDO(C) Narnaul

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
34	U.O.No. MSJE/ 487/2020 dt. 21.09.2020	Sh. Sanchit Jhimaria S/o Narender Jhimaria press Gali Narnaul, Tehsil Narnaul, Distt Mahendergarh."For financial assistance for repair of house being a poor person."	100000	SDO(C) Narnaul
35	U.O.No. MSJE/ 491/2020 dt. 21.09.2020	Sh. Dharampal S/o Sultan Singh, Vill Rampura Nawadi), Tehsil Narnaul, District Mahendergarh." For financial assistance for treatment being a poor person.	80000	SDO(C) Narnaul
36	U.O.No. MSJE/ 495/2020 dt. 21.09.2020	Sh. Mahabir Parsad S/o Hari Om, , Vill. Mandhana, Tehsil Narnaul. District Mahendergarh."For financial assistance for repair of house being a poor person."	100000	SDO(C) Narnaul
37	U.O.No. MSJE/ 499/2020 dt. 21.09.2020	Sh. Om Prakash S/o Madan Lal Tayal New Mandi Narnaul, Tehsil Narnaul, District Mahendergarh."For financial assistance for treatment being a poor person."	100000	SDO(C) Narnaul
38	U.O.No. MSJE/ 503/2020 dt. 21.09.2020	Sh. Som Dutt S/o Ram Chander, Vill. Kanti, Tehsil Narnaul District Mahendergarh."For Financial assistance for repair of house being a poor person."	75000	SDO(C) Narnaul
39	U.O.No. MSJE/ 507/2020 dt. 21.09.2020	Sh. Inderpal Sharma S/o Devki Nandan Sharma, Vill.Bazar, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	80000	SDO(C) Narnaul
40	U.O.No. MSJE/ 511/2020 dt. 21.09.2020	Smt.Renu Yadav D/o Mangal Singh, Moh. Indra Colony Near Yadav Sabha CIA Road Narnaul, Tehsil Narnaul District Mahendergarh."For financial assistance for repair of house being a poor person."	150000	SDO(C) Narnaul
41	U.O.No. MSJE/ 515/2020 dt. 21.09.2020	Smt. Sangeeta D/o Hawa Singh, Vill Nangal Katha, Tehsil Narnaul ,District Mahendergarh."For financial assistance for repair of house being a poor person."	75000	SDO(C) Narnaul
42	U.O.No. MSJE/ 519/2020 dt. 21.09.2020	Smt. Silochana W/o Satvir, Vill Mandlana, Tehsil Narnaul, District Mahendergarh."For financial assistance for repair of house being a poor person	100000	SDO(C) Narnaul
43	U.O.No. MSJE/ 523/2020 dt. 21.09.2020	Sh. Balbir Singh S/o Jai Singh, R/o Shivaji Nagar Near old Court, Narnaul, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	200000	SDO(C) Narnaul
44	U.O.No. MSJE/ 527/2020 dt. 21.09.2020	Smt. Bimla Devi W/o Mangal Singh Moh. Mali Tiba CIA Road Narnaul, Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person."	200000	SDO(C) Narnaul
45	U.O.No. MSJE/ 531/2020 dt. 21.09.2020	Miss. Anjali D/o Rajesh Kumar R/o Rambas, Narnaul, Tehsil Narnaul, District Mahendergarh."For financial assistance to meet expenditure / fees for higher education being a poor .»	200000	SDO(C) Narnaul
46	U.O.No. MSJE/ 535/2020 dt. 21.09.2020	Sh. Rakesh Kumar S/o Rohan Lal Soni Moh. Misarwada, Narnaul, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	100000	SDO(C) Narnaul
47	U.O.No. MSJE/ 539/2020 dt. 21.09.2020	Sh. Abhay Singh S/o Bishambar Dayal V.P.O Faizabad, Tehsil Narnaul, District Mahendergarh. "For financial assistance being a cancer patient."	75000	SDO(C) Narnaul
48	U.O.No. MSJE/ 543/2020 dt. 21.09.2020	Sh. Jai Ram S/o Pokar Mal Near T.V. Tower Narnaul Tehsil Narnaul, District Mahendergarh."For financial assistance for repair of house being a poor person."	100000	SDO(C) Narnaul

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
49	U.O.No. MSJE/ 547/2020 dt. 21.09.2020	Smt. Bimla Devi w/o Ramotar v.p.o Koriawas Tehsil Narnaul, District Mahendergarh . "For financial assistance for repair of house being a poor person.	75000	SDO(C) Narnaul
50	U.O.No. MSJE/ 551/2020 dt. 21.09.2020	Smt Bimla Devi w/o Rohtash Khatoli Jat Tehsil Narnaul, District Mahendergarh . "For financial assistance for tepair of house being a poor person."	150000	SDO(C) Narnaul
51	U.O.No. MSJE/ 559/2020 dt. 21.09.2020	Smt Rekha Devi w/o Surender Singh, Vill Patikara, Tehsil Narnaul, District Mahendergarh."For financial assistance for repair of house being a poor peson."	100000	SDO(C) Narnaul
52	U.O.No. MSJE/ 563/2020 dt. 21.09.2020	Sh. Sardar Singh S/o Har Narain Yadav, Moh. Mali Tiba Narhaul Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person."	100000	SDO(C) Narnaul
53	U.O.No. MSJE/ 571/2020 dt. 21.09.2020	Sh. Sher Singl S/o Neki Ram Prajapat Vill. Sihma, Tehsil Narnaul, District Mahendergarh . "For financial assistance due to compensate desth bufflow being a poor person."	70000	SDO(C) Narnaul
54	U.O.No. MSJE/ 575/2020 dt. 21.09.2020	Sh. Madan Lat S/o Sukh Dev Praipat vill Khatoli Jat , Tehsil Nangal Chaudhary, District Mahendergarh. "For financial assisunce for repair of louse being a poor person."	70000	SDO(C) Narnaul
55	U.O.No. MSJE/ 579/2020 dt. 21.09.2020	Smt Manjeet Devi, W/o Satyaveer Vill. Deroli Ahir, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	200000	SDO(C) Narnaul
56	U.O.No. MSJE/ 583/2020 dt. 21.09.2020	Sh. Surender Kumar S/O Shri Ram Moh. Bar Ka Kuan Narnaul, Tehsil Naraul , District Mahendergarh. "For financial assistance for repair of house being a poor person."	100000	SDO(C) Narnaul
57	U.O.No. MSJE/ 587/2020 dt. 21.09.2020	Sh. Mehar Chand S/o Late Sh. Chandu Lal Vill. Mandi, Tehsil Nardul, District Mahendergarh. "For repair house being poor (Physically handicapped)	100000	SDO(C) Narnaul
58	U.O.No. MSJE/ 595/2020 dt. 21.09.2020	Sit Kanta Devi W/o Late Kalu Ram, VPO Nangal Katha, Tehsil Namaul , District Mahendergarh. "For financial assistance for repair of house being a poor person."	100000	SDO(C) Narnaul
59	U.O.No. MSJE/ 599/2020 dt. 21.09.2020	Sh. Saurbah Yadav S/O Late Dhola Ram Vill. Mandhana, Tehsil Narnaul, District Mahendergarh. «For financial assistance for repair of house being a poor person."	150000	SDO(C) Narnaul
60	U.O.No. MSJE/ 603/2020 dt. 21.09.2020	Sit Mukesh W/o Sh. Kamal Kishore Moh. Bawaripur, Narnaul, Tehsil Namaul . District Mahendergarh. "For financial assistance for repair of house being a poor person."	200000	SDO(C) Narnaul
61	U.O.No. MSJE/ 611/2020 dt. 21.09.2020	Sh. Devi Simi Sain S/o Jaill Ram Saini Bara Bagh ward No. 08 Namaul, Tehsil Namaul, District Mahendergarh."For financial assistance being a cancer patient."	60000	SDO(C) Narnaul
62	U.O.No. MSJE/ 615/2020 dt. 21.09.2020	Smt Saroj Devi W/o Purshotain Lal, Moh. Nalapur near Mandir Mata Santoshi Nata ward No. 6 Narnaul, Tehsil Narnaul, District Mahendergarh. "For financial assistance for treatment or poor caricer patient."	100000	SDO(C) Narnaul
63	U.O.No. MSJE/ 619/2020 dt. 21.09.2020	Smt Mamta W/o Jiender, Village Patikara, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	100000	SDO(C) Narnaul

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
64	U.O.No. MSJE/ 623/2020 dt. 21.09.2020	Smt. Neetu Shyna W/O Gadri Shankar Sharma, Ward No. 18 Moh. Sarchivara, Narnaul , Tehsil Narnaul District Mahendergarh. *For financial assistance for repair of house being a poor person	200000	SDO(C) Narnaul
65	U.O.No. MSJE/ 607/2020 dt. 21.09.2020	Smt. Rinku Kumari Wd/o Bharat Kumar Prajapat Vill.Bigopur Tehsil Nangal Choudhary, District Mahendergarh.« For financial assistance for repair of house being a poor widow."	75000	SDO(C) Narnaul
66	U.O.No. MSJE/ 591/2020 dt. 21.09.2020	Sh. Sanjay Kumar S/o Noshiar Singh Vill. Bargaon, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor."	75000	SDO(C) Narnaul
67	U.O.No. MSJE/ 379/2020 dt. 21.09.2020	Pragatisheel Shilshak Trust (Reg. No. 4265) H.No.1353, HUDA Sector-1, Narnaul."For sport & cultural activities and organised health camp.	200000	SDO(C) Narnaul
68	U.O.No. MSJE/ 445/2020 dt. 21.09.2020	Deputy Commissioner, Mahendergarh at Narnaul."For shifting of 63 KVA T/F SOP to Omkar wala and its Lt Line as per complaint/request by SS Yadav at site near Gas Agency on 11 KV Ghara AP feeder near Canal under OP S/Division Kanina for use of generl public.	175123	SDO (C) Kanina
69	U.O.No. MSJE/ 604/2020 dt. 05.10.2020	Shaheed Bhagat Singh. Youth Foundation, Sima, Narnaul, Mahendergarh, Haryana (Regd. No. HR-016-2019). "For Construction of boundary wall for play ground."	200000	SDO(C) Narnaul
70	U.O.No. MSJE/ 612/2020 dt. 05.10.2020	Mrs. Sunita w/o Sh. Kishan Vashisth, R/o Azad Chowk, Press Gali, Gandhi Pyau, Ward No. 17, Naraul, District Mahendergarh."For Financial'assistance for repair of house being a poor person."	200000	SDO(C) Narnaul
71	U.O.No. MSJE/ 616/2020 dt. 05.10.2020	Sh. Manphool Yadav S/o Sh. Ram Sarup, Village & Jonawas, Tehsil District Mahendergarh."For Financial assistance for repair of house being a poor person."	100000	SDO (C) Mahendergarh
72	U.O.No. MSJE/ 620/2020 dt. 05.10.2020	Sh. Rohtash S/o Sh. Kartar Singh, Vill. Sihma, Tehsil Narnaul, District Mahendergarh. "For Purchase of Yoga mat for students."	65000	SDO(C) Narnaul
73	U.O.No. MSJE/ 624/2020 dt. 05.10.2020	Ms. Manisha D/o Mukesh, Village- Khampura. Tehsil- Narnaul, District Mahendergarh."For Financial assistance to meet expenditure/fees for higher education being a poor."	200000	SDO(C) Narnaul
74	U.O.No. MSJE/ 628/2020 dt. 05.10.2020	Vinod Kumar S/O Sube Singh Village Mandlana Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO(C) Narnaul
75	U.O.No. MSJE/ 632/2020 dt. 05.10.2020	Smt. Poonam W/O Hanuman Singh, Vill. Sihma Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO(C) Narnaul
76	U.O.No. MSJE/ 636/2020 dt. 05.10.2020	Rajinder Singh S/O Prem Village Shahpur-II Tehsil Narnaul-District Mahendergarh. "To compensate due to death beffalos being a poor person."	150000	SDO(C) Narnaul
77	U.O.No. MSJE/ 640/2020 dt. 05.10.2020	Gram Panchayat Karira, Tehsil Kanina, District Mahendergarh. "For Construction of I/L Paver Block street from house Sh, Mittar pal to house Sh.Surender."	500000	SDO (C) Kanina

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
78	U.O.No. MSJE/ 644/2020 dt. 05.10.2020	Sports Club, Khaspur, District Mahendergarh (Regd.No. 00272). "For Construction of Hall room and wall of sports club ground for use public interest."	500000	SDO(C) Narnaul
79	U.O.No. MSJE/ 648/2020 dt. 05.10.2020	Gram Panchayat,Rajpura (Ateli), District Mahendergarh. " For Construction of Road and Gali from Parthvipura Border to intersection of village Rainura "	1500000	SDO(C) Narnaul
80	U.O.No. MSJE/ 652/2020 dt. 05.10.2020	Baba Samtai Nath Gaushala, Village Nawan (Mahendergarh) HR0122/2013 Red. 00B15. "For Purchase of fodder and medicians for cow."	1000000	SDO (C) Mahendergarh
81	U.O.No. MSJE/ 656/2020 dt. 05.10.2020	Sant Shri Asa Ram Ji Gaushala Samiti, Narnaul, District Mahendergarh (Regd. No. HR/NNL/2014 OS112). "For Construction of shed and Purchase of fodder for cows."	500000	SDO(C) Narnaul
82	U.O.No. MSJE/ 660/2020 dt. 05.10.2020	Baba Kheta Nath Gaushala (Reg.) village Kherki, Tehsil & District Mahendergarh (Reg. No. HR016-00307). "For construction of Godown for fodder."	1000000	SDO (C) Mahendergarh
83	U.O.No. MSJE/ 664/2020 dt. 05.10.2020	Lalita Devi W/o Anil Kumar, Village-Azampur (Sihar), Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person.	100000	SDO(C) Narnaul
84	U.O.No. MSJE/ 668/2020 dt. 05.10.2020	Rattan Lal S/o Jagdev Singh, Mohalla Salampura, Narnaul (M/garh). "For Financial assistance for repair of house being a poor person.	150000	SDO(C) Narnaul
85	U.O.No. MSJE/ 672/2020 dt. 05.10.2020	Sunil Kumar S/O Sita Ram, Vill. Nasibpur- Tehsil Narnaul-District Mahendergarh."For Financial assistance for repair of house being a poor person.	50000	SDO(C) Narnaul
86	U.O.No. MSJE/ 676/2020 dt. 05.10.2020	Raj Kumar S/O Banwari Lal, Vill. Azam Nagar Tehsil Narnaul-District Mahendergarh."For Financial assistance for repair of house being a poor person."	100000	SDO(C) Narnaul
87	U.O.No. MSJE/ 680/2020 dt. 05.10.2020	Abhay Singh S/O Tara Chand, Vill. Nasibpur - Tehsil Narnaul-District Mahendergarh."For Financial assistance for repair of house being a poor person."	50000	SDO(C) Narnaul
88	U.O.No. MSJE/ 692/2020 dt. 08.10.2020	Adarsh Shiksha Samiti, Bawania, Tehsil & District Mahendergarh (Regd. No. 00A21). "For Construction of building/purchase of furnitures and construction sports ground wall."	1100000	SDO (C) Mahendergarh
89	U.O.No. MSJE/ 696/2020 dt. 08.10.2020	Smt. Seema W/o Sh. Satbir, R/o Moh. Adarsh Nagar.Narnaul, Tehsil Narnaul, District Mahendergarh."For Financial assistance for repair of house being a poor person."	200000	SDO(C) Narnaul
90	U.O.No. MSJE/ 688/2020 dt. 08.10.2020	Sh. Vikram Singh S/o Sh. Bishamber Dayal, R/o Village Jorasi, PO Barispur, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	100000	SDO(C) Narnaul
91	U.O.No. MSJE/ 683/2020 dt. 08.10.2020	Sh. Suresh Kumar S/o Sh. Om Parkash, R/o House No. 83, Ward No. S, Ratia, Fatehabad. "For Financial assistance for repair of house being a poor person."	100000	SDO (C) Ratia
92	U.O.No. MSJE/ 608/2020 dt. 05.10.2020	Akhil Bharatvarshiye Nath Samaj, Rewari (Regd.) Naman Iron Store Narnaul road, Kutubpur, Rewari (Regd. No. 8893). "For Repair of Dharamshala and purchase of furniture for use general public."	500000	SDO (C) Rewari

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
93	U.O.No. MSJE/ 702/2020 dt. 19.10.2020	Sh. Kanwar Pal S/o Sh.Sudarshan KR/o#746,Near Kawar Dairy, New Prakash Panipat. "For financial assistance for repair being a poor person."	200000	SDO (C) Panipat
94	U.O.No. MSJE/ 751/2020 dt. 22.10.2020	Rakhi W/o Late Mukesh Kumar, R/o H W.No.29. Kaluwas road, Yadav Nag; Tohsilen ict Rewari "For fi• NC a as:actr atment of cancer being a poor person."	50000	SDO (C) Rewari
95	U.O.No. MSJE/ 747/2020 dt. 22.10.2020	Sh. Indraj S/o Sohan Lal, R/o Village Khampura, PO-Sihma, District Mahendergarh."For financial assistance due to compensate death befflow being a poor person."	60000	SDO(C) Narnaul
96	U.O.No. MSJE/ 743/2020 dt. 22.10.2020	Sh. Sunil Kumar S/o Kirodi Mal, R/o 796, Patikara, Tehsil, Narnaul, District , Mahendergarh."For financial assistance for repair of house being a poor person."	50000	SDO(C) Narnaul
97	U.O.No. MSJE/ 739/2020 dt. 22.10.2020	Sh. Naveen Kumar S/o Hira Lal R/o 141/2,Mohalla Kharkhari, Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	100000	SDO(C) Narnaul
98	U.O.No. MSJE/ 735/2020 dt. 22.10.2020	Sh. Yash S/o Laxmi Narayan, R/o H No. 359, W No. 3, Purani Sarai, Narnaul, Tehsil Narnaul: District Mahendergah. "For financial assistance for repair of house being a poor person."	100000	SDO(C) Narnaul
99	U.O.No. MSJE/ 731/2020 dt. 22.10.2020	Sh. Parveen Kumar Jakhar S/o Sh. Shri Ram, R/o VPO-Dhanota, Tehsil Narnaul District Mahendergarh "For financial assistance to meet expenditure / fees for higher education of my daughter being a poor."	50000	SDO(C) Narnaul
100	U.O.No. MSJE/ 727/2020 dt. 22.10.2020	Sh. Rajesh Devi W/o Sh. Surender, R/o VPO-Bhungarka, Tehsil Narnaul, District Mahendergah . "For financial assistance for repair of house being a poor women."	100000	SDO(C) Narnaul
101	U.O.No. MSJE/ 707/2020 dt. 22.10.2020	Smt. Sakuntala C/o Late Rati Ram, r/o Kadiy: Wala Mandir, Ward No.8,Narnaul District Mahendergah. "For financial assistance for repair of house being a poor	100000	SDO(C) Narnaul
102	U.O.No. MSJE/ 715/2020 dt. 22.10.2020	Sh.Roshan LaS/o Chandgi Ram R/o Vil Hudina, Tehsil Narnaul. District Mahendergarh. Nag: financial assistance for treatment being a fhouof hou person."	60000	SDO(C) Narnaul
103	U.O.No. MSJE/ 717/2020 dt. 22.10.2020	Suzita Badyakar W/o Sunil R/o Vill Hudina,Tehsil Naraul, District Mahendergarn . " For financial assistance for repair of house being a poor person."	45000	SDO(C) Narnaul
104	U.O.No. MSJE/ 723/2020 dt. 21.10.2020	Sky World School, Rewari.(Aff.No.531801). Suncity, Sector"For Construction of Room."	300000	SDO (C) Rewari
105	U.O.No. MSJE/ 723/2020 dt. 28.10.2020	Smt. Nirmla W/o Sh. Surender, Vill. Deroli Ahir, Distt. Mahendergarh. "For financial Assistance for repair of house being poor."	200000	SDO(C) Narnaul
106	U.O.No. MSJE/ 768/2020 dt. 28.10.2020	Sh. Daya Ram S/o Sh. Kehar Singh, Vill. Khatoli Jat. Distt. Mahendergah. "For financial Assistance for repair of house being poor	100000	SDO(C) Narnaul
107	U.O.No. MSJE/ 772/2020 dt. 28.10.2020	Smt. Bimla Devi W/o Sh. Mahender, village Deroli Ahir,Distt Mahendergarh.«For financial assistance for repair of house being poor	200000	SDO(C) Narnaul
108	U.O.No. MSJE/ 794/2020 dt. 16.12.2020	Sh. Data Ram S/o Sh. She Naryan, Village Tajipur, Tehsil Narnaul, District Mahendergarh."For financial assistance for repair of house being a poor person."	150000	SDO(C) Narnaul

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
109	U.O.No. MSJE/ 798/2020 dt. 16.12.2020	Smt. Nirmla Devi W/o Sh. Rajender Singh, Village-Kamanic, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	150000	SDO(C) Narnaul
110	U.O.No. MSJE/ 802/2020 dt. 16.12.2020	Smt. Maya Devi W/o Sh. Ram Singh, R/o Purani Mandi, Narnaul, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	150000	SDO(C) Narnaul
111	U.O.No. MSJE/ 806/2020 dt. 16.12.2020	Sh. Radhey Shyam S/o Ram Prasad, R/o VPO-Bachhod, Tehsil Narnaul, District Mahendergarh."For financial assistance for repair of house being a poor person."	50000	SDO(C) Narnaul
112	U.O.No. MSJE/ 810/2020 dt. 16.12.2020	Yadav Kalyan Sabha Rewari, 281 Shanti Lok, Sector-3, Rewari (Reg. No. 00059/13), Distt. Rewari. "For construction of Sh. Krishan Bhawan (Yadav Dharamshala."	1100000	SDO (C) Rewari
113	U.O.No. MSJE/ 814/2020 dt. 16.12.2020	Sunita Devi W/o Ajit Singh, R/o Gali No. 1, Vikas Nagar Rewari. "For financial assistance being a poor cancer patient."	200000	SDO (C) Rewari
114	U.O.No. MSJE/ 818/2020 dt. 16.12.2020	Shri Radha Krishan Dharamshala Moh.Sarai Balbhadra, Rewari. "For completion of Dharamshala."	400000	SDO (C) Rewari
115	U.O.No. MSJE/ 822/2020 dt. 16.12.2020	Deputy Commissioner, Rewari. "For Distribution of Prize among childrens who participated in 26th January, 2020 Programme."	500000	SDO (C) Rewari
116	U.O.No. MSJE/ 824/2020 dt. 16.12.2020	Vishwakarma Shiksha Samiti, Rewari (Regn. No.34-1965-66), Distt. Rewari. "For purchase of fire fighting system and repair of computer lab."	500000	SDO (C) Rewari
117	U.O.No. MSJE/ 830-A/2020 dt. 24.12.2020	Sheobai W/oNoona Ram, Village- Gulawala,Tehsil Narnaul, District Mahendergarh."For financial assistance for repair of house being a poor person."	50000	SDO (C) Mahendergarh
118	U.O.No. MSJE/ 838/2020 dt. 24.12.2020	Inder Rai S/o Ramji Lal Moh. Bad ka Kuwawa Tehsil Narnaul, District Mahendergarh."For financial assistance for repair of house being a poor person."	75000	SDO(C) Narnaul
119	U.O.No. MSJE/ 843/2020 dt. 29.12.2020	Payal D/o Ram Pal VPO Mulodhi Tehsil Narnaul, District Mahendergarh. "For financial to meet expenditure/fees for higher education being a poor."	20000	SDO(C) Narnaul
120	U.O.No. MSJE/ 852/2020 dt. 29.12.2020	Smt. Savita W/o Sh. Visnu Dutt, House No. 277, Mohalla-Sanghiwara, Narnaul Tehsil Narnaul, District Mahendergarh. "For financial assistance for	35000	SDO(C) Narnaul
121	U.O.No. MSJE/ 856/2020 dt. 29.12.2020	Sh. Bijender S/o Ghisa Ram, R/o Purani Mandi, Tehsil Narnaul, District Mahendergarh."For financial assistance for repair of house being a poor person."	100000	SDO(C) Narnaul
122	U.O.No. MSJE/ 864/2020 dt. 29.12.2020	Smt. Maya W/o Sh. Ram Niwas, R/o Village-Maye, PO, Hudina, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	50000	SDO(C) Narnaul
123	U.O.No. MSJE/ 860/2020 dt. 29.12.2020	Smt. Laxmi Devi W/o Sh. Krishan Kumar Walia, House No. 587, Ward No. 14, CIA Road, Narnaul, Tehsil Narnaul, District Mahendergarh."For financial assistance fortreatment of mental illness."	100000	SDO(C) Narnaul
124	U.O.No. MSJE/ 834/2020 dt. 24.12.2020	Rajender Kumar S/o Matu Ram, Village Bohra Kalan, Tehsil Pataudi, District Pataudi."For financial assistance for repair of house being a poor person."	100000	SDO (C) Pataudi

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
125	U.O.No. MSJE/ 868/2020 dt. 29.12.2020	Vinod S/o Sh.Sardara Singh, Village-Qutubpur, Tehsil & District Rewari. "For financial assistance for repair of house being a poor person."	50000	SDO (C) Rewari
126	U.O.No. MSJE/ 847/2020 dt. 29.12.2020	Bhawana Yadav D/o Bijender kumar,Village-Kishangarh, PO-Boria Kamalpur, Tehsil & District Rewari."For financial assistance to meet expenditure/fees for higher education being a poor."	20000	SDO (C) Rewari

Allocation of Discretionary Grants sanctioned by Sh.Anil Vij, Health & Sports Minister, Haryana,				
Chandigarh for the financial year 2020-21.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. PS/HM/2017/01 dt.26.08.2020	राजपूत चौहान सभा (रजि नं० 1925) , अम्बाला छावनी "For construction of Dharamshala."	25,00,000/-	SDO(C) Ambala (Sadar)
2	U.O.No. PS/HM/2017/05 dt.10.09.2020	Philadelphia Hospital, Ambala City (Regd. No. HR-AMB-2014-0092). "For purchase of medical equipments"	10,00,000/-	SDO(C) Ambala (City)
3	U.O.No. PS/HM/2017/09 dt.30.09.2020	Kashir Sabha Ambala(Regd. No. 3227, dt. 18.02.2008), Distt. Ambala. "For completion the pending consturction of Dharamshala at Salsehri"	10,00,000/-	SDO(C) Ambala (Sadar)
4	U.O.No. PS/HM/2017/13 dt.08.10.2020	Philadelphia Hospital, Ambala City (Regd. No. HR-AMB-2014-0092). "For purchase of medical equipments and Medicines"	5,00,000/-	SDO(C) Ambala (City)
5	U.O.No. PS/HM/2017/17 dt.24.11.2020	Municipal Council, Ambala Sadar, District Ambala. "For completion the pending construction work of Dharamshala at Rampur, Ambalaa Cantt."	5,00,000/-	XEN, MC Ambala (Sadar)
6	U.O.No. PS/HM/2017/21 dt.02.12.2020	Municipal Council, Ambala Sadar, District Ambala. "For construction of Hockey Stadium in Ground of GSSS Boh, Ambala & Boundary Wall"	30,00,000/-	XEN, PWD,Ambala
7	U.O.No. PS/HM/2017/25 dt.02.12.2020	Shree Shiv Mandir Sabha (Regd. No.1372), Ambala Cantt. Distt. Ambala. "For completion of pending construction work of Dharamshala"	15,00,000/-	SDO(C) Ambala Sadar
8	U.O.No. PS/HM/2017/29 dt.07.01.2021	Guru Valmiki Ashram Ambedkar Bhawan Sabha (Regd. No. 608), Ambala, Distt. Ambala. "For construction of Community Hall in Guru Valmiki AshramAmbedkar Bhawan, Ram Bagh Road, Ambala Cantt. for general public use"	25,00,000/-	SDO(C) Ambala Sadar
9	U.O.No. PS/HM/2017/33 dt.15.02.2021	Tent Welfare Association (Regd. No. 000696), Ambala Cantt. "For completion of pending construction of Tent Welfare Association Dharamshala"	20,00,000/-	SDO(C) Ambala Sadar
10	U.O.No. PS/HM/2017/37 dt.26.02.2021	Haryana Football Association, #323, B.I. Bazar, Ambala Cantt., Haryana (Regd. No. DR/GGN/157). "To promote Sports activities"	5,00,000/-	SDO(C) Ambala Sadar
11	U.O.No. PS/HM/2017/41 dt.26.02.2021	सेवा भारती हरियाणा प्रदेश (रजि नं० 419), अम्बाला छावनी, जिला अम्बाला। "For repair of Sewa Bharti School in Chain ki Mandi, Ambala Cantt."	5,00,000/-	SDO(C) Ambala Sadar
12	U.O.No. PS/HM/2017/45 dt.02.03.2021	Municipal Council, Ambala Sadar, District Ambala. "For construction of Dharamshala of Tundla Mandi, Ambala Cantt."	10,00,000/-	XEN, MC,Ambala (Sadar)
13	U.O.No. PS/HM/2017/48 dt.05.03.2021	Municipal Council, Ambala Sadar, District Ambala. "For construction of car & scooter parking for public use at Sh. Kailash Mandir(Hathi Khana) Ambala Cantt."	25,00,000/-	XEN, MC,Ambala (Sadar)
13	U.O.No. PS/HM/2017/52 dt.08.03.2021	Municipal Council, Ambala Sadar, District Ambala. "For construction of car & scooter parking for public use at Sh. Kailash Mandir(Hathi Khana) Ambala Cantt."	10,00,000/-	XEN, PWD(B&R), Ambala (Sadar)
14	U.O.No. PS/HM/2017/55 dt.19.03.2021	श्री कृष्ण कृपा गौशाला आश्रम धर्मार्थ ट्रस्ट (रजि नं० 7059), अम्बाला छावनी, जिला अम्बाला। "For repair and maintenance work of Gaushala"	5,00,000/-	SDO(C) Ambala (Sadar)
15	U.O.No. PS/HM/2017/59 dt.19.03.2021	Aggarwal Sabha(Regd. No.229), Ambala Cantt., District Ambala. "For Renovation work of Aggarwal Dharamshala"	25,00,000/-	SDO(C) Ambala (Sadar)
16	U.O.No. PS/HM/2017/63 dt.25.03.2021	Municipal Council, Ambala Sadar, District Ambala. "For completion of pending construction work of Ambedkar Dhramshala Babval, Ambala Cantt."	15,00,000/-	XEN, MC,Ambala (Sadar)
17	U.O.No. PS/HM/2017/66 dt.25.03.2021	Municipal Council, Ambala Sadar, District Ambala. "For completion of park in Sarsehri, Near Rampur, Ambala Cantt. for general public use"	25,00,000/-	XEN, MC,Ambala (Sadar)
18	U.O.No. PS/HM/2017/73 dt.26.03.2021	Municipal Council, Ambala Sadar, District Ambala. "For construction of Brahman Dharamshalaat 1083/84, Purana Aloo Godam, Bengali Mohalla, Ambala Cantt."	25,00,000/-	XEN, MC,Ambala (Sadar)
19	U.O.No. PS/HM/2017/69 dt.26.03.2021	CEO Waqf Board, Ambala Cantt. District Ambala."For construction of Dharamshala at Village Boh, Ambala for general public use"	25,00,000/-	SDO(C) Ambala (Sadar)

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
20	U.O.No. PS/HM/2017/77 dt.30.03.2021	Municipal Council, Ambala (Sadar), Distt. Ambala. "For construction of boundary wall of European Cemetery at NH-444 , Ambala Cantt."	30,00,000/-	XEN, MC,Ambala (Sadar)
21	U.O.No. PS/HM/2017/81 dt.30.03.2021	Municipal Council, Ambala (Sadar), Distt. Ambala. "For construction of street from main road to Gurudwara, Village Sarsehri, Ambala Cantt."	25,00,000/-	XEN, MC,Ambala (Sadar)
22	U.O.No. PS/HM/2017/84 dt.30.03.2021	Municipal Council, Ambala Sadar, Distt. Ambala. "For completion of pending construction work of Dharamshala at Pakki Sarai, Ambala Cantt."	10,00,000/-	XEN, MC,Ambala (Sadar)
23	U.O.No. PS/HM/2017/87 dt.30.03.2021	Municipal Council, Ambala Sadar, Distt. Ambala. "For completion of pending Drain work in Village Dundla, Ambala Cantt."	10,00,000/-	XEN, MC,Ambala (Sadar)

Allocation of Discretionary Grants Sanctioned by Sh. Mool Chand Sharma, Hon'ble Transport Minister, Haryana for the financial year 2021-22.				
Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. Spl.Sr. Secy./TM-2021-22/01 dated 28.04.2021	Additional Deputy Commissioner, Faridabad. "For construction of boundary wall of park, Dana Pani Sheds of birds & Installation of Tubewell at Sector-3, park of Ballabgarh constituency."	50,00,000	SDO(C),
				Ballabgarh
2	U.O.No. Spl.Sr. Secy./TM-2021-22/09 dated 28.04.2021	Gram Vikas and Swaraj Samiti, Gram Sadpura, District-Faridabad, (Regd. No. 02003/2020). "For distribution of Sewing Machine & Cultural and social Activities for poor ladies."	7,00,000	SDO(C),
				Ballabgarh
3	U.O.No. Spl.Sr. Secy./TM-2021-22/13 dated 28.04.2021	Zila Faridabad Brahman Sabha, Anaj Mandi, Ballabgarh, Faridabad (Regd. No. 00479), District Faridabad. "For construction/renovation of dharmshala of general public use."	11,00,000	SDO(C),
				Ballabgarh
4	U.O.No. Spl.Sr. Secy./TM-2021-22/17 dated 28.04.2021	Dr. Bhimrao Ambedkar Mahasangh, Haryana Sector-3, Ballabgarh, Faridabad (Regd. No. 00164/2013). "For construction of Bhawan for general public use."	15,00,000	SDO(C),
				Ballabgarh
5	U.O.No. Spl.Sr. Secy./TM-2021-22/25 dated 28.04.2021	Maithali Brahman Sewa Samiti Subhash Colony, Shiv Mandir, opposite OSDAV School, Ballabgarh, Faridabad (Regd. No. 218/2008-09). "For construction of hall & rooms for general public use."	11,00,000	SDO(C),
				Ballabgarh
6	U.O.No. Spl.Sr. Secy./TM-2021-22/05 dated 28.04.2021	Swami AmardevVidayalya Trust, Pataudi, District Gurugram (Regd. No. 183). "For construction of Building (Hall/Rooms) for General Public use."	21,00,000	SDO(C),
				Pataudi
7	U.O.No. Spl.Sr. Secy./TM-2021-22/21 dated 28.04.2021	Shri Chetan DassGosanvardhanSansthanSanghal, Ujina, Tehsil-Nuh, District-Nuh (Regd. No.1665/2013). "For construction of sheds, purchase of fodder& feed for cows."	21,00,000	SDO(C),
				Nuh
8	U.O.No. Spl.Sr. Secy./TM-2021-22/33 dated 20.05.2021	Shri KhatuShyam Mandir, Najdik Police Choki, Sector-3, Faridabad. "For construction/repair of Building (Hall/Rooms) for general public use."	5,00,000	SDO(C),
				Ballabgarh
9	U.O.No. Spl.Sr. Secy./TM-2021-22/37 dated 20.05.2021	Pawan Kumar S/o Sh. Lakshmi Narayan, H. No. 316, Tirkha Colony, Ballabgarh, Faridabad. "For repair of house being a poor person."	3,00,000	SDO(C),
				Ballabgarh
10	U.O.No. Spl.Sr. Secy./TM-2021-22/41 dated 20.05.2021	Zindagi (A mission of save life) H. NO. 890, Gali No. 3, Bhood Colony, Old Faridabad, Distt. Faridabad (Regd. No. 27). "For purchase and distribution of masks, sanitizer, Santary pad/medicine, food for poor persons/hospitals/police stations/govt. offices."	7,00,000	SDO(C),
				Faridabad
11	U.O.No. Spl.Sr. Secy./TM-2021-22/45 dated 20.05.2021	Anuj Singh Tanwar S/o Sh. Deshraj Singh, H.No.-MCF-33, Gali No.-1, Vijay Nagar, Near Murari Ka Akhara, Ballabgarh, Faridabad. "For repair of house being a poor person."	3,00,000	SDO(C),
				Ballabgarh
12	U.O.No. Spl.Sr. Secy./TM-2021-22/49 dated 20.05.2021	Md. Abdul Ruf S/o Sh. Md. Youns, RathorChok, Uncha Gaon, Ballabgarh, Faridabad. "For repair of house being a poor person."	3,00,000	SDO(C),
				Ballabgarh
13	U.O.No. Spl.Sr. Secy./TM-2021-22/53 dated 20.05.2021	Shimla Devi W/o Sh. Harbir Singh, Nalda School, Lal Quarter, Sector-7D, Ballabgarh, Faridabad. "For repair of house of being a poor person."	3,00,000	SDO(C),
				Ballabgarh
14	U.O.No. Spl.Sr. Secy./TM-2021-22/29 dated 20.05.2021	Parnav Entertainers (Regd. 121)H.No. 2193/10, PWT, Manimajra, Chandigarh. "For development of Cultural Activities and purchase of dresses for artists and purchase of musical instruments."	5,00,000	SDO(C),
				Panchkula
15	U.O.No. Spl.Sr. Secy./TM-2021-22/57 dated 09.06.2021	GauManvSewa Trust, 88/2, Adarsh Nagar, Malerna Road, Ballabgarh, Faridabad (Regd. No. 14682/2014-2015/1), Distt. Faridabad."For construction of Cow sheds and purchase of fodder."	11,00,000	SDO(C),

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
				Ballabgarh
16	U.O.No. Spl.Sr. Secy./TM-2021-22/65 dated 09.06.2021	Ayushi Chourasiya D/o Sh. Rakesh Babu Chourasiya, House No. 789, New Colony, Railway Road Faridabad. "For financial assistance for higher education being a poor person."	2,00,000	SDO(C),
				Badkhal
17	U.O.No. Spl.Sr. Secy./TM-2021-22/69 dated 09.06.2021	Yogesh Kumar S/o sh. Hukam Chand, House No. 193, Village-Chandawali, Ballabgarh, Faridabad. "For financial assistance for repair of house being a poor person."	1,00,000	SDO(C),
				Ballabgarh
18	U.O.No. Spl.Sr. Secy./TM-2021-22/73 dated 09.06.2021	Shri Dauji Social and Educational Welfare society, H. No. 84, Ground Floor, Sector-17, Faridabad (Regd. No. 02832) Distt. Faridabad. "For construction of hall/rooms for dharashala for general public use."	5,00,000	SDO(C),
				Faridabad
19	U.O.No. Spl.Sr. Secy./TM-2021-22/61 dated 09.06.2021	Aadarsh Brahman Sabha, Bhagwan Parshuram Bhawan, Shakti Nagar, Basai Road, Gurugram (Regd. No.147). "For construction /repair of Building(Hall/Rooms) for General Public use."	11,00,000	SDO(C),
				Gurugram
20	U.O.No. Spl.Sr. Secy./TM-2021-22/77 dated 16.06.2021	Additional Deputy Commissioner, Faridabad. "(1) For construction of RMC Road in Bhagat Singh Colony-40 Lac.(2) For construction of RMC Road of Nathu Colony, Ballabgarh-20 Lac. (3) For construction of RMC Road of Puri Chawla Colony-40 Lac."	1,00,00,000	SDO(C),
				Ballabgarh
21	U.O.No. Spl.Sr. Secy./TM-2021-22/81 dated 15.06.2021	Additional Deputy Commissioner, Faridabad. "For installation of high mask lights at Sector-2 & 3 parks of Ballabgarh-(Rs. 20 lac) for public interest."	20,00,000	SDO(C),
				Ballabgarh
22	U.O.No. Spl.Sr. Secy./TM-2021-22/85 dated 16.06.2021	Kalpana Chawla (City Park) Bachao Sangharsh Samiti, (Regd. NO.2341) House No. 100, Bhagat Singh Colony, Near Liberty Showroom, Tigaov Road, Ballabgarh, Faridabad, Distt. Faridabad. "For construction of Building of Library for General Public use."	15,00,000	SDO(C),
				Ballabgarh
23	U.O.No. Spl.Sr. Secy./TM-2021-22/89 dated 17.06.2021	Additional Deputy Commissioner, Faridabad. " (1) For construction of RMC Road near Sector-7 and 10 chowk Ballabgarh-(Rs. 26 lac). (2) For construction of RMC Road of Subedar WaliGali Ward No. 39, Ballabgarh (Rs. 30 lac). (3) For construction of RMC Road of Rajwarawaligali(Rs.20 lac)."	76,00,000	SDO(C),
				Ballabgarh
24	U.O.No. Spl.Sr. Secy./TM-2021-22/97 dated 30.06.2021	Parshuram Jan Kalyan SewaSamit, Village-Nagal Brahman, Tehsil & District-Palwal, (Regd. No.). "For costruction of Community Centre or Parshuram Bhawan for General public use."	5,00,000	SDO(C),
				Palwal
25	U.O.No. Spl.Sr. Secy./TM-2021-22/101 dated 30.06.2021	Dr. Ambedkar Jan Kalyan Sewa Samiti, MCF-A-760, Subhash Colony, Ballabgarh, Faridabad (Regd. No. 2013/00561), Distt. Faridabad. "For construction of Hall/Rooms for general public use."	6,00,000	SDO(C),
				Ballabgarh
26	U.O.No. Spl.Sr. Secy./TM-2021-22/105 dated 30.06.2021	Dharampal S/o Sh. Kundan Lal, FCA-A-1644-Block-a) SGM Nagar- Faridabad, Distt. Faridabad. "For financial assistance for repair of house being a poor person."	1,25,000	SDO(C),
				Badkhal
27	U.O.No. Spl.Sr. Secy./TM-2021-22/109 dated 30.06.2021	Kamal Rawat S/o Sh. Vijay Singh Rawat, House No. MCF-2343, Gali No.9, Near Holi Faith Model High School, SGM Nagar B, Block, Faridabad. "For financial assistance for repair of house being a poor person."	2,00,000	SDO(C),
				Badkhal
28	U.O.No. Spl.Sr. Secy./TM-2021-22/113 dated 30.06.2021	Hariom S/o Sh. Prabhu Dayal, Village- Mandhawali, PO-Tigaon, District Faridabad. " For financial assistance for repair of house being a poor person."	1,50,000	SDO(C),

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
				Faridabad
29	U.O.No. Spl.Sr. Secy./TM-2021-22/117 dated 30.06.2021	Gram Vikas and Swaraj Samiti Gram Sadpura, District Faridabad (Regd. No. 02003/2020). "For construction of hall/rooms for dharamshala for general public use."	31,00,000	SDO(C), Faridabad
30	U.O.No. Spl.Sr. Secy./TM-2021-22/93 dated 18.06.2021	Additional Deputy Commissioner, Faridabad. "(1) For installation of tubewells in Ward no. 2,35,39 & 40, Ballabgarh(Rs. 25 Lac). (2) For installation of water supply pipe lines in ward no. 2,35,39 & 40, Ballabgarh (Rs. 30 lac)	55,00,000	SDO(C), Ballabgarh
31	U.O.No. Spl.Sr. Secy./TM-2021/125 dated 12.08.2021	Gopal Sharma S/o Sh. Jai Lal Sharma, H. No. D-355, Sector-15 A, Escort Nagar, Faridabad. "For financial assistance for repair of house being a poor person."	2,00,000	SDO(C), Faridabad
32	U.O.No. Spl.Sr. Secy./TM-2021/129 dated 12.08.2021	Dharamshala Sakhi Sarwar Biradari (Near Baba Farid Park, Old Faridabad City) (Regd. No. 133/1978), Distt. Faridabad. "For completion/repair of Dharamshala for general public use."	5,00,000	SDO(C), Faridabad
33	U.O.No. Spl.Sr. Secy./TM-2021/133 dated 12.08.2021	Ashok Shrivastav S/o Sh. Om Parkash, H. No. 238, Near Ghanta Ghar, Ahirwara, Ballabgarh, Faridabad. "For financial assistance for repair of house being poor person."	3,00,000	SDO(C), Ballabgarh
34	U.O.No. Spl.Sr. Secy./TM-2021/137 dated 12.08.2021	Parivartan Welfare Trust (Regd. NO. 6228/21), D932/1, Chawala Colony, Ballabgarh (Faridabad) Distt. Faridabad. "For renovation and development of Nahar Singh Park, Ballabgarh."	3,00,000	SDO(C), Ballabgarh
35	U.O.No. Spl.Sr. Secy./TM-2021/121 dated 12.08.2021	Smt. Sarika Aggarwal W/o Sh. Anurag Aggarwal, H. No. 298E, Sector-8, Karnal, Distt. Karnal. "For financial assistance for repair of house a being poor lady."	1,80,000	SDO(C), Karnal
36	U.O.No. Spl.Sr. Secy./TM-2021/145 dated 14.09.2021	Laxmi Tara W/o Sh. Om Prakash H. No. 90, Gali No. 2, Indra Nagar, Second Pant, Sector-7, Faridabad. "For financial assistance being a poor & widow lady."	2,00,000	SDO(C), Faridabad
37	U.O.No. Spl.Sr. Secy./TM-2021/149 dated 14.09.2021	Naresh Kumar Nagarwal S/o Sh. Ramji Lal, H. No. 71, Gali No. 2, Escorts Plant-2, Indra Nagar Faridabad. "For repair of house being a poor person."	2,00,000	SDO(C), Faridabad
38	U.O.No. Spl.Sr. Secy./TM-2021/153 dated 14.09.2021	Vikash Nagarwal S/o Sh. Om Parkash, House No. 90, Gali No.2, Indra Nagar, Yama IInd Plant, Sector-7, Faridabad. "For repair of house being a poor person."	2,00,000	SDO(C), Faridabad
39	U.O.No. Spl.Sr. Secy./TM-2021/141 dated 07.09.2021	JMD Jan Kalyan Sansthan, VPO Madhogarh, Tehsil Satnali, District Mahendergarh (Regd. No. 00464). "For organizing free medical health checkup/distribution of	5,00,000	SDO(C),

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		books/food for poor people and welfare of economically weaker section students.”		M/garh
40	U.O.No. Spl.Sr. Secy./TM-2021/157 dated 24.09.2021	City Press Club Faridabad, 5-G, 34-A, NIT Faridabad. (Regd.No.01245/2014) District Faridabad “To promote cultural activities .”	11,00,000	SDO(C), Badkhal
41	U.O.No. Spl.Sr. Secy./TM-2021/161 dated 24.09.2021	Jyoti W/o ShPushpender, H. No. 389, Sector-59, Village Jharsaintly, Main Mathura Road, Ballabgarh District Faridabad “For financial assistance for repair of house being a poor lady.”	1,00,000	SDO(C), Ballabgarh
42	U.O.No. Spl.Sr. Secy./TM-2021/165 dated 24.09.2021	Poonam Sharma W/o Sh Rajesh Sharma, House . No. 246/G, Sector-10 DLF, Faridabad District Faridabad “For financial assistance for repair of house being a poor lady.”	2,00,000	SDO(C), Ballabgarh
43	U.O.No. Spl.Sr. Secy./TM-2021/173 dated 24.09.2021	VSsupport Foundation, J-83 Ground Floor DLF Sector-10,Ballabgarh, Faridabad (Regd.No.1161/2001) District Faridabad “To arrange/ solemnized the help of poor men/ women of the society.”	5,00,000	SDO(C), Ballabgarh
44	U.O.No. Spl.Sr. Secy./TM-2021/181 dated 24.09.2021	Maharaja Agarsain, Parivar, Main Bazar, Ballabgarh, Faridabad (Regd.No.HR019/2019/03084) District Faridabad “For construction/ renovation of maharaja agarsain chowk for general public use.”	6,00,000	SDO(C), Ballabgarh
45	U.O.No. Spl.Sr. Secy./TM-2021/189 dated 24.09.2021	Shri Dev Guru Brishpati Sevak Turst, D-719, Chawla Colony, Ballabgarh, Faridabad (Regd.No.871),District Faridabad “For construction of chowk for general public use.”	2,50,000	SDO(C), Ballabgarh
46	U.O.No. Spl.Sr. Secy./TM-2021/193 dated 24.09.2021	BadlaavHamariKoshish Charitable Trust, House No.136 Ward No.2, AhirwadaBallabgarh, Faridabad (Regd.No.432/2018) District Faridabad “To Organize training camp for sewing /beautician and distribution of masks to poor persons.”	2,00,000	SDO(C), Ballabgarh
47	U.O.No. Spl.Sr. Secy./TM-2021/201 dated 28.09.2021	Sh. Bhagmal S/o Sh Prem Dass, House . No. 228, Gali No.8, Vishnu Colony, Ballabgarh District Faridabad “For financial assistance for repair of house being a poor person.”	1,75,000	SDO(C), Ballabgarh
48	U.O.No. Spl.Sr. Secy./TM-2021/205 dated 28.09.2021	Sh.Vishnu Kumar S/o Sh Murali Lal Gupta, House . No. T/6, 5C Sai Vatika Apartment, Sector-62, Ballabgarh District Faridabad “For financial assistance for repair of house being a poor person.”	2,00,000	SDO(C), Ballabgarh
49	U.O.No. Spl.Sr. Secy./TM-2021/209 dated 28.09.2021	Smt. Kusum Bansal W/o Sh Pawan Bansal, House . No. T/6, 3-C, Sai Vatika Apartment, Sector-63, Ballabgarh District Faridabad “For financial assistance for repair of house being a poor lady.”	2,00,000	SDO(C), Ballabgarh
50	U.O.No. Spl.Sr. Secy./TM-2021/213 dated 28.09.2021	Sh. Pawan Bansal S/o Sh Murali Lal Bansal, House . No. T-6, 3-C, Sai Vatika Apartment, Sector-63, Ballabgarh District Faridabad “For financial assistance for repair of house being a poor person.”	2,00,000	SDO(C), Ballabgarh
51	U.O.No. Spl.Sr. Secy./TM-2021/169 dated 24.09.2021	Bhartpuri Dharmshala Trust Bhimsain Colony, Near Tharu Ram School, Gali No.1,Bhim Sen Colony, Ballabgarh District Faridabad “For construction	5,00,000	SDO(C),

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		Dharmshala for general public use.”		Ballabgarh
52	U.O.No. Spl.Sr. Secy./TM-2021/177 dated 24.09.2021	Shri Badri Kedar Mandir Trust H.No.775 A, Sector-3, Ballabgarh, (Trust No.7807)District Faridabad “For construction of boundary wall & construction for room of Dharmshala for general public use.”	21,00,000	SDO(C), Ballabgarh
53	U.O.No. Spl.Sr. Secy./TM-2021/197 dated 24.09.2021	Riasat Ali S/o Sh Surjeet, Village Khanpur, TehsilIndri, District Karnal “For repair of house being a poor Person.”	2,00,000	SDO(C), Indri
54	U.O.No. Spl.Sr. Secy./TM-2021/185 dated 24.09.2021	M/s Shree RadheyGauSewa Samiti (Gaushala) Jodhpur,Palwal (Regd.No.00607/2015) District Palwal “For construction of cows shed & purchase of fooder for cows.”	2,00,000	SDO(C), Palwal
55	U.O.No.Spl.Sr. Secy./TM-2021/221 dated 19.10.2021	Yogender S/o Sh. Om Prakash, Vill. Majri, PO. Gubhana, Distt. Jhajjar. “For financial assistance for repair of house being a poor person.”	2,00,000	SDO(C), Bahadur-garh
56	U.O.No.Spl.Sr. Secy./TM-2021/225 dated 19.10.2021	Milan Shrishti (A Mission to save Environment) (Regd. No. 51), SCO. 26, Sector 16, HUDA Market, District Faridabad. “For organizing free medical health checkup/distribution of book/food for poor people and welfare of economically weaker section students.”	7,00,000	SDO(C), Faridabad
57	U.O.No.Spl.Sr. Secy./TM-2021/229 dated 19.10.2021	Zindagi (A Mission of Save Life) (Regd. No. 27) 890, Gali No. 3, Bhood Colony, Old Faridabad, District Faridabad. “For organizing free medical health checkup/distribution of book/food for poor people and welfare of economically weaker section students.”	7,00,000	SDO(C), Ballabgarh
58	U.O.No. Spl.Sr. Secy./TM-2021/233dated 25.11.2021	Shri Gaushala, Mahendergarh (Regd.No.00S/47) “For Purchase of fodder and Construction of Sheds for the welfare of cows in Gaushala.”	2,00,000	SDO(C), Mahendergarh
59	U.O.No. Spl.Sr. Secy./TM-2021/237dated 25.11.2021	Shri Gaushala Dhaulaposh Ashram, Mahendergarh (Regd.No.HR/257/12) “For Purchase of fodder and Construction of Sheds for the welfare of cows in Gaushala.”	2,00,000	SDO(C), Mahendergarh
60	U.O.No. Spl.Sr. Secy./TM-2021/241dated 25.11.2021	Shri Gopal Gaushala BuchiyawaliMahendergarh (Regd.No. NNL/56) “For Purchase of fodder and Construction of Sheds for the welfare of cows in Gaushala.”	2,00,000	SDO(C), Mahendergarh
61	U.O.No. Spl.Sr. Secy./TM-2021/245dated 25.11.2021	Shri Baba Gudriya Gaushala MadhogarhMahendergarh (Regd.No. HR/012//00S95) “For Purchase of fodder and Construction of Sheds for the welfare of cows in Gaushala.”	2,00,000	SDO(C), Mahendergarh
62	U.O.No. Spl.Sr. Secy./TM-2021/249dated 25.11.2021	Adarsh Gaushala IlakaSatnali, Distt. Mahendergarh (Regd.No.32) “For Purchase of fodder and Construction of Sheds for the welfare of cows in Gaushala.”	2,00,000	SDO(C), Mahendergarh
63	U.O.No. Spl.Sr. Secy./TM-2021/253dated	Baba Samtai Nath Gaushala, VillNawan (Mahendergarh) (Regd.No.00B15) “For Purchase of fodder and Construction of Sheds for the welfare of cows in	2,00,000	SDO(C),

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	25.11.2021	Gaushala.”		Mahendergarh
64	U.O.No. Spl.Sr. Secy./TM-2021/257dated 25.11.2021	Shri Krishan Sudama Gaushala VillBhalkhiMahendergarh (Regd.No.NNL/0S151) “For Purchase of fodder and Construction of Sheds for the welfare of cows in Gaushala.”	2,00,000	SDO(C), Mahendergarh
65	U.O.No. Spl.Sr. Secy./TM-2021/261 dated 25.11.2021	Baba Khetanath Gaushala VillKherkiMahendergarh (Regd.No.HR-016-00307) “For Purchase of fodder and Construction of Sheds for the welfare of cows in Gaushala.”	2,00,000	SDO(C), Mahendergarh
66	U.O.No. Spl.Sr. Secy./TM-2021/265dated 25.11.2021	Shri Anand Gaushala IlalkaChitlangMahendergarh (Regd.No.NNL-18) “For Purchase of fodder and Construction of Sheds for the welfare of cows in Gaushala.”	2,00,000	SDO(C), Mahendergarh
67	U.O.No. Spl.Sr. Secy./TM-2021/273dated 25.11.2021	Mahant Shri Lakshman Giri Gaushala Buchawas-KaninaMahendergarh (Regd.No.NNL/00M28) “For Purchase of fodder and Construction of Sheds for the welfare of cows in Gaushala.”	2,00,000	SDO(C), Kanina
68	U.O.No. Spl.Sr. Secy./TM-2021/269dated 25.11.2021	Chaubisi Parivar Rohtak, Shop No. 8, Singla Market, Railway Road, Rohtak (Regd.No.HR/14/2018/02478) “To organize free medical health check-up camp for General public use.”	11,00,000	SDO(C), Rohtak
69	U.O.No. Spl.Sr. Secy./TM-2021/277dated 30.11.2021	Additional Deputy Commissioner, Faridabad “For construction of Roads in Baniya Wada/Kumhar Wada from Sihi Gate to Imali Tree and Imali to Tigaon Road of Ballabgarh constituency.”	50,00,000	SDO(C), Ballabgarh
70	U.O.No.Spl. Sr. Secy./TM-2021-22/281 dated 22.02.2022	Gram Vikas and Swaraj Samiti, Gram Sadpura, District Faridabad (Regd. No. 02003/2020). “For construction of hall/rooms for dharamshala for general public use.”	2,20,000	SDO(C), Ballabgarh

Allocation of Discretionary Grants Sanctioned by Dr. Kamal Gupta, Hon'ble Urban Local Bodies Minister, Haryana for the financial year 2021-22.				
Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.ULBM/2022/6 5 dt 07.02.2022	Keshav Madhav Dhaam Trust, Village Kabrel (Hisar).(Regd. No. 2359). “To Purchase fodder for cows and construction of	5,00,000	BDPO, Adampur.
2	U.O.No.ULBM/2022/7 3 dt 07.02.2022	Haryana Bharat Vikas Foundation Centre, Hisar. (Regd. No. 566 of 1999). “ Maintenance /repair of lift for using of disabled Patients.”	2,00,000	SDO(C) Hisar.
3	U.O.No.ULBM/2022/7 7 dt 07.02.2022	Shree Devi Bhawan Committee Gaushala near Fateh Chand Girls College, Hisar. Regd. No. HR-251/2012). “To Purchase fodder for cows.”	2,00,000	SDO(C) Hisar.
4	U.O.No.ULBM/2022/8 1 dt 07.02.2022	Kumhar Dharamshala, Prem Nagar, Hisar. (Regd. No. 02012). “For completion of under construction rooms in Dharamshala.”	5,00,000	SDO(C) Hisar.
5	U.O.No.ULBM/2022/9 3 dt 07.02.2022	Shree Digamber Jain Panchayat, Nagori Gate, Hisar. (Regd. No. 190/2007-08). “To Purchase of equipment , furniture for the charitable Aushdhayala and Physiotherapy Centre run by Shree Digamber Jain Panchayat for public use.”	2,50,000	SDO(C) Hisar.
6	U.O.No.ULBM/2022/9 7 dt 07.02.2022	Hamara Pyar Hisar Welfare Society, Hisar. “ (Regd. No. 01876). “To purchase plants for plantation in city and to purchase paint for the painting of walls in city.”	2,00,000	SDO(C) Hisar.
7	U.O.No.ULBM/2022/1 01 dt 07.02.2022	Bhagwan Valmiki Ambedkar Shiksha Samiti, Shanti Nagar, Hisar. (Regd. No. 01701). “For Completion of constructing rooms of Hostel/ Dharamshala of the Samiti.”	5,00,000	SDO(C) Hisar.
8	U.O.No.ULBM/2022/1 05 dt 07.02.2022	Shri Krishan Parnami Sarv Kalyan Trust, Village Kaimri, District Hisar. (Regd. No. 6073/17). “For Construction of shed for cows.”	2,00,000	BDPO Hisar-I
9	U.O.No.ULBM/2022/1 10 dt 07.02.2022	Bharat Mata Trust, 8-A, MC Colony, Hisar. (Regd. No. 968/1/655/4215). “For Maintenance and repair of rooms.”	1,00,000	SDO(C) Hisar
10	U.O.No.ULBM/2022/1 14 dt 07.02.2022	Hisar Association of the Deaf, Hisar. (Regd. No. 02407). “To purchase Laptop, Almirah, Chairs and Tables for the use of Deaf and Dumb people residing there.”	2,00,000	SDO(C) Hisar
11	U.O.No.ULBM/2022/1 18 dt 07.02.2022	Shamshan Ghaat Sewa Trust, Azad Nagar, Hisar. (Regd. No. 3189). “For Completion of constructing boundary wall of the Shamshan Ghaat and construction of shed.”	2,00,000	SDO(C) Hisar
12	U.O.No.ULBM/2022/1 22 dt 07.02.2022	Shamshan Bhumi Sudhar Samiti, Rishi Nagar, Hisar. (Regd. No. 00688/2014-2015). “For Completion of constructing boundary wall of the Shamshan Ghaat .”	5,00,000	SDO(C) Hisar
13	U.O.No.ULBM/2022/1 26 dt 07.02.2022	Priti Nagar Park Vikas Samiti, #510, Preeti Nagar, Hisar. (Regd. No. 35/2012). “For installation of Badminton cemented court and construction of shed for Yoga for public use.”	2,00,000	SDO(C) Hisar
14	U.O.No.ULBM/2022/8 5 dt 07.02.2022	Shiksha Bharti Education Society, Jagdish Colony, Rohtak. (Regd. No. HR/Rtk/2013/00272). “For Completion of constructing rooms .”	3,00,000	SDO(C) Rohtak
15	U.O.No.ULBM/2022/8 9 dt 07.02.2022	Shiksha Bharti Senior Secondary School, Gohana road, Rohtak. (Affiliation No. 530606). “For Completion of constructing rooms .”	7,00,000	SDO(C) Rohtak
16	U.O.No.ULBM/2022/6 9 dt 07.02.2022	Baba Neyaram Dass Social Welfare Society, Charkhi Dadri. (Regd. No. 00760/14). “For construction of shed in LAWARISH GAUVANSH CHIKITSALYIA for protection of ill and disabled cows .”	5,00,000	SDO(C) Charkhi Dadri
17	U.O.No.ULBM/2022/1 40 dt 28.02.2022	Arya High School, Patel Nagar, Hisar (Regd. No. HR-12/2017/02109). Distt. Hisar. “For construction of Laboratory building in the school.”	2,00,000	SDO(C), Hisar
18	U.O.No.ULBM/2022/1 44 dt 28.02.2022	Lok-Hit Munch Charitable Trust, Shri Kali Devi road, Hansi, District Hisar (Regd. No. 5292). “To purchase Tree Guard for plantation in city and other open areas.”	3,00,000	SDO(C), Hansi
19	U.O.No.ULBM/2022/1 48 dt 28.02.2022	Panchayati Dharamshala Development Committee, Patel Nagar, Hisar. (Regd. No. HR12201400888) Distt. Hisar. “For completion of constructing rooms in Dharamshala.”	5,00,000	SDO(C), Hisar
20	U.O.No.ULBM/2022/1 60 dt 28.02.2022	Fateh Chand College for Women, Hisar(Regd. No. HR-012/2015/01094). Distt. Hisar. “For construction of class rooms.”	5,00,000	SDO(C), Hisar
21	U.O.No.ULBM/2022/1 71 dt 28.02.2022	Saini Senior Secondary School Mohalla Sainiyan, Hisar (Regd. No. 26/16-2009-PS(1))Distt. Hisar. “For completion of constructing room/repair and maintenance of building.”	5,00,000	SDO(C), Hisar
22	U.O.No.ULBM/2022/1 75 dt 28.02.2022	Manav Kalyan Ved Parchar Sansthan, Village Dobhi, Tehsil & District Hisar (Regd. No. 2471). Distt. Hisar. “(i) For purchase Grills for stairs. (ii) For purchase Marbles, Cement for stairs and completion of flooring works.”	2,00,000	BDPO Hisar
23	U.O.No.ULBM/2022/1 80 dt 28.02.2022	Shree Krishan Kripa Sewa Samiti evam Jiyo Gita, Hisar (Regd. No. 02618). Distt.Hisar. “For construction of Community Hall.”	5,00,000	SDO(C), Hisar
24	U.O.No.ULBM/2022/1 36 dt 28.02.2022	Satya Sewa Sadan, Model Town, Karnal (Regd. No. 11237) Distt. Karnal. “For completion of constructing rooms of the Society.”	5,00,000	SDO(C), Karnal

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
25	U.O.No.ULBM/2022/152 dt 28.02.2022	Sewa Bharti Haryana Pardesh, Karnal (Regd. No. HR-006/2016/06673) Distt. Hisar. “For construction of building.”	2,00,000	SDO(C), Karnal
26	U.O.No.ULBM/2022/167 dt 28.02.2022	Sanskrit Bharti Haryana (Nyas), Didar Nagar, Tehsil Thanesar, District Kurukshetra. (Regd. No. 698). “For provide residences and arrangements of foods for the students of various cateories studing in workshop/ institutions run by the society.”	2,00,000	SDO(C), Thanesa (Kurukshetra)
27	U.O.No.ULBM/2022/164 dt 28.02.2022	Deputy Commissioner, Rohtak. “For distribution of sweets and prizes to the school children who participated in the Parade on the eve of Republic day.”	4,00,000	SDO(C), Rohtak
28	U.O.No.ULBM/ 2022/204dt. 08.03.2022.	Department of Panchayat, Lakshadweep Administration, Kavaratti. “For the Welfare & Development of Villages (Dweep)/Islands in Lakshadweep.”	5,00,000	Under Secy. C.M.Cell II, to Govt. Haryana .
29	U.O.No.ULBM/2022/156 dt 28.02.2022	Saksham (Age-13 Years) S/o Sh. Jagdish Kumar Patel Nagar, Hisar. “For financial assistance for Thalassemia treatment to Saksham (Age-13 Years) S/o Sh. Jagdish Kumar Patel Nagar, Hisar	1,00,000	SDO(C), Hisar
30	U.O.No.ULBM/2022/1184 dt 08.03.2022	Bishnoi Sabha, Hisar (Regd. No. 121), Distt. Hisar. “For construction of Toilet, Bathroom and maintenance/repair of Bishnoi Shamshan Bhoomi.”	2,00,000	SDO(C), Hisar
31	U.O.No.ULBM/2022/188 dt 08.03.2022	Sewa Bharti Haryana, Hisar (Regd. No. 06673), Distt. Hisar. “For purchase of water cooler & Laboratory equipments and repair of the building of school.”	2,00,000	SDO(C), Hisar
32	U.O.No.ULBM/2022/192 dt 08.03.2022	Shree Ramleela Committee Katla, Hisar (Regd. No. 266), Distt. Hisar. “For purchase of furniture & equipments for computer Lab.”	1,00,000	SDO(C), Hisar
33	U.O.No.ULBM/2022/209 dt 08.03.2022	Moksh Vridhasharam & Anathashram, Kaimari road, Hisar (Regd. No. HR-012/2014/00669), Distt. Hisar. “To meet expenditure incurring for providing clothes, medicines, foods and other basic needs to oldage people residing in Ashram.”	2,00,000	BDPO, Hisar
34	U.O.No.ULBM/2022/22 dt 08.03.2022	Abhinaya Rang Manch, 616 Sector 15-A, Hisar (Regd. No 0640). “For organizing Cultural Activities.”	2,00,000	SDO(C), Hisar
35	U.O.No.ULBM/2022/226 dt 08.03.2022	Welfare Centre For Persons with Speech & Hearing Impairment, Hisar (Regd. No. 06923). “For purchase of furniture for the School run by the Welfare Centre.”	2,00,000	SDO(C), Hisar
36	U.O.No.ULBM/2022/234 dt 08.03.2022	Shree Vishavkarma Auto Traders Dharamshala Trust,#506, Automobile Market, Hisar (Regd. No. 456/78-79) Distt. Hisar. “For construction of Kitchen and room in Dharamshala.”	2,00,000	SDO(C), Hisar
37	U.O.No.ULBM/2022/238 dt 08.03.2022	Shree Vishavkarma Charitable Trust Hisar (Regd. No. 511). “For repair/maintenance of rooms in Dharamshala.”	5,00,000	SDO(C), Hisar
38	U.O.No.ULBM/2022/242 dt 08.03.2022	Shree Hanuman Mandir Murti Mandal Trust, Moti Bazar, Hisar (Regd. No. 321/84-85). “For completion of constructing Hall.”	2,00,000	SDO(C), Hisar
39	U.O.No.ULBM/2022/246 dt 08.03.2022	Sant Shiromani Namdev Charitable Trust, Sirsa road Hisar (Regd. No. 414), Distt. Hisar. “For repair/maintenance of rooms.”	2,50,000	SDO(C), Hisar
40	U.O.No.ULBM/2022/251 dt 08.03.2022	Ravi Dass Sabha, Surya Nagar, Hisar (Regd. No. 00868),Distt. Hisar. “For completion of constructing Hall.”	2,00,000	SDO(C), Hisar
41	U.O.No.ULBM/2022/259 dt 15.03.2022	Gram Panchayat, Village Kharak Punia, District Hisar. “For construction of rooms in Ratas Pana Chaupal.”	5,00,000	SDO(C), Barwala
42	U.O.No.ULBM/2022/263 dt 15.03.2022	Bharat Vikas Parishad, Keshav Shakha, Hisar (Regd. No. S-2272/1963),Distt. Hisa. “For purchase of Ambulance Vehicle.”	2,50,000	SDO(C), Hisar
43	U.O.No.ULBM/2022/267 dt 15.03.2022	Shamshan Bhumi Sudhar Samiti, Hisar (Regd. No. 1401). “For construction of cremation Shed & RCC road.”	5,00,000	SDO(C), Hisar
44	U.O.No.ULBM/2022/271 dt 15.03.2022	Shree Kajla Dhaam Sewa Samiti Trust, Hisar (Regd. No. 6948). “For completion of constructing rooms for public use.”	1,00,000	SDO(C), Hisar
45	U.O.No.ULBM/2022/275 dt 15.03.2022	Punjabi welfare Society , Hisar (Regd. No. 01182), Distt. Hisar. “For completion of flooring works.”	2,00,000	SDO(C), Hisar
46	U.O.No.ULBM/2022/279 dt 15.03.2022	Swadeshi Jagran Samiti Hisar (Regd. No. 1670), Distt. Hisar. “To promote sports/cultural activities.”	2,00,000	SDO(C), Hisar
47	U.O.No.ULBM/2022/283 dt 15.03.2022	Agroha Vikas Trust, Agroha Dhaam, Agroha, Distt. Hisar. (Regd. No. 8139). “For construction of Auditorium & Museum.”	5,00,000	BDPO, Agroha
48	U.O.No.ULBM/2022/291 dt 15.03.2022	Maharaja Aggarsain Bhawan trust, Hisar (Regd. No. 203),Distt. Hisar. “For completion of newly constructing Bhawan.”	7,00,000	SDO(C), Hisar
49	U.O.No.ULBM/2022/295 dt 15.03.2022	Shree Vishavkarma Panchal Samiti, Hisar (Regd. No. 1658), Distt. Hisar. “For completion of constructing building of Panchal Chhatrawas.”	2,00,000	SDO(C), Hisar
50	U.O.No.ULBM/2022/299 dt 15.03.2022	Uma Manohar Gau Sewa Sadan, Village Talwandi Rana, Barwala road, Hisar (Regd No. 01096), Distt. Hisar. “To purchase fodder for cows.”	2,00,000	BDPO Hisar
51	U.O.No.ULBM/2022/230 dt 08.03.2022	Paramsidh Sankat Mochan Dharamarth Trust, Rohtak (Regd. No. 13668), Distt. Rohtak. “For construction of Community Centre and to start cutting & Sewing Centre.”	2,00,000	SDO(C), Rohtak

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
52	U.O.No.ULBM/2022/254 dt 08.03.2022	Maharaja Agarsain Sewa Sadan Trust, Rohtak (Regd. No. 10870), Distt. Rohtak. “For completion of constructing rooms in Maharaja Agarsain Bhawan.”	5,00,000	SDO(C), Rohtak
53	U.O.No.ULBM/2022/196 dt 08.03.2022	Shree Krishan Gaushala, Karnal (Regd. No. HR-KNL-2014/1300)Distt. Karnal. “For construction of Shed in Gaushala to provide shelter to cows.”	2,50,000	SDO(C), Karnal
54	U.O.No.ULBM/2022/218 dt 08.03.2022	Maheshwari Sewa Trust, Sector-7A/160, Faridabad (Regd. No. HR-019/2015/01327) Distt. Faridabad. “To meet expenditure incurred during Camp organized by the trust in February ,2022 to provide Wheel Chairs, Tricycles, Hearing Aids, Artificial sets of feet & hands to disabled people.”	2,00,000	SDO(C), Faridabad
55	U.O.No.ULBM/2022/287 dt 15.03.2022	Bharat Vikas Parishad Social Welfare Trust, Faridabad (Regd. No. 10847) Distt.Faridabad. “To organize free Eye Camp for the surgery of needy people.”	5,00,000	SDO(C), Faridabad
56	U.O.No.ULBM/2022/214 dt 08.03.2022	Vanvasi Kalyan Ashram Haryana, Bhiwani.(Regd. No. HR-018/2017/011980) Distt. Bhiwani. “Expenditure to be incurred for purchasing of books, clothes & food items for the poor	2,00,000	SDO(C), Bhiwani

Allocation of Discretionary Grants sanctioned by Sh. Jai Parkash Dalal, Hon'ble Agriculture Minister, Haryana, Chandigarh for the financial year 2021-22.					
Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
1	U.O.No. 01 dt. 20.05.2021.	Prayas Ek Koshish Social Organization, ward No. 8 Anaj Mandi Loharu Distt Bhiwani.		5,00,000	SDM Loharu
2	U.O.No. 05 dt. 20.05.2021.	Bhagirath S/o Sh. Hardev Singh, Ward No. 11 Siwani Distt. Bhiwani. "For repairing of		1,50,000	SDM Siwani
3	U. O. No. 09 Dated 22.07.2021	Sandeep S/o Sh. Ramphal, Vill. Gignow, Distt. +Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
4	U. O. No. 13 Dated 22.07.2021	Ajit S/o Sh. Krishan Kumar, Vill. Gignow, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
5	U. O. No. 17 Dated 22.07.2021	Satya Narayan S/o Sh. Rameshwar Das, Vill. Gignow, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/m dicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
6	U. O. No. 21 Dated 22.07.2021	Dharamveer S/o Sh. Jagdish, Vill. Gignow, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
7	U. O. No. 25 Dated 22.07.2021	Sombir S/o Sh. Sher Singh, Vill. Gignow, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
8	U. O. No. 29 Dated 22.07.2021	Raghu Bir S/o Sh. Krishan Kumar, Vill. Gignow, Distt. Bhiwani.	"For Purchasing/repairing of rehari /clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
9	U. O. No. 33Dated 22.07.2021	Surender Kumar S/o Sh. Suraj Bhan Vill. Singhani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
10	U. O. No. 37 Dated 22.07.2021	Krishan Kumar S/o Sh. Mam Chand, Vill. Singhani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
11	U. O. No. 41 Dated 22.07.2021	Surender S/o Sh. Amar Singh, Vill. Singhani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
12	U. O. No. 45 Dated 22.07.2021	Surajbhan S/o Sh. Prabhu Ram, Vill. Singhani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
13	U. O. No. 53 Dated 22.07.2021	Mehtab S/o Sh. Chiranji, Vill. Singhani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
14	U. O. No. 49 Dated 22.07.2021	Jai Parkash S/o Sh. Ramesh Kumar, Vill. Singhani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
15	U. O. No. 57 Dated 22.07.2021	Chander Singh S/o Sh. Shri Ram, Vill. Singhani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
16	U. O. No. 61 Dated 22.07.2021	Ishwar Singh S/o Sh. Sudhan Ram, Vill. Singhani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
17	U. O. No. 65 Dated 22.07.2021	Sudhan S/o Sh. Ramswaroop, Vill. Gignow, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
18	U. O. No. 69 Dated 22.07.2021	Meera Devi W/o Sh. Rajender , Vill. Sohansara, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
19	U. O. No. 73 Dated 22.07.2021	Ajit Singh S/o Sh. Samunder Singh, Vill. Sohansara, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
20	U. O. No. 77 Dated 22.07.2021	Kishori Lal S/o Sh. Chanderbhan, Vill. Dhigawa, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
21	U. O. No. 81 Dated 22.07.2021	Pawan S/o Sh. Hajari Lal, Vill. Dhigawa, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
22	U. O. No. 85 Dated 22.07.2021	Vijay Kumar S/o Sh. Jai Lal, Vill. Dhigawa, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
23	U. O. No. 89 Dated 22.07.2021	Bala Ram S/o Sh. Narayan, Vill. Dhigawa, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
24	U. O. No. 93Dated 22.07.2021	Rajender Kumar S/o Sh. Seda Ram, Vill. Dhigawa, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
25	U. O. No. 97 Dated 22.07.2021	Satish Kumar S/o Sh. Rohtash, Vill. Dhigawa, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
26	U. O. No. 101 Dated 22.07.2021	Jaiveer S/o Sh. Dharamvir, Vill. Dhigawa, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
27	U. O. No. 105 Dated 22.07.2021	Bhagat Singh S/o Sh. Malaram, Vill. Dhigawa, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
28	U. O. No. 109 Dated 22.07.2021	Ramesh S/o Sh. Kihsori Lal, Vill. Dhigawa, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
29	U. O. No. 113 Dated 22.07.2021	Sunder Lal S/o Sh. Puran Chand, Vill. Dhigawa, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
30	U. O. No. 117 Dated 22.07.2021	Ajay Kumar S/o Sh. Rohtash, Vill. Dhigawa, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
31	U. O. No. 121 Dated 22.07.2021	Hosiyar Singh S/o Sh. Sarwan Ram, Vill. Dhigawa, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
32	U. O. No. 125 Dated 22.07.2021	Depak S/o Sh. Santlal, Vill. Dhigawa, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
33	U. O. No. 129 Dated 22.07.2021	Uttam sharma S/o Sh. Mahabir Sharma, Vill. Dhigawa, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
34	U. O. No. 133 Dated 22.07.2021	Sunil Kumar S/o Sh. Ram Kumar, Vill. Dhigawa, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
35	U. O. No. 137 Dated 22.07.2021	Dinesh S/o Sh. Hazari Lal, Vill. Dhigawa, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
36	U. O. No. 141 Dated 22.07.2021	Sombir S/o Sh. Hetram, Vill. Dhani Rahimpur, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
37	U. O. No. 145 Dated 22.07.2021	Rajender Prasad S/o Sh. Dhana Ram, Ward No. 11, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
38	U. O. No. 149 Dated 22.07.2021	Monu S/o Sh. Surender, Ward No.6, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
39	U. O. No. 153 Dated 22.07.2021	Ravi S/o Sh. Mahesh Saini, Near Bus Stand, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
40	U. O. No. 157 Dated 22.07.2021	Rajbir S/o Sh. Ishwer Singh, Ward No. 12, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
41	U. O. No. 161 Dated 22.07.2021	Suresh Kumar S/o Sh. Lakhmichand, Ward No. 01, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
42	U. O. No. 169 Dated 22.07.2021	Satbir S/o Sh. Ranbir, Ward No. 11, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
43	U. O. No. 165 Dated 22.07.2021	Lala S/o Sh. Manohar, Ward No. 11, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
44	U. O. No. 173 Dated 22.07.2021	Ashok S/o Sh. Dharmbir, Vill. Barwas, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
45	U. O. No. 177 Dated 22.07.2021	Suman W/o Sh. Mangeram, Ward No. 11, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
46	U. O. No. 181 Dated 22.07.2021	Sombir S/o Sh. Gyanchand, Ward No. 11, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
47	U. O. No. 185 Dated 22.07.2021	Kamal Singh S/o Sh. Hari Singh, Vill. Gothra, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
48	U. O. No. 189 Dated 22.07.2021	Raj Kumar S/o Sh. Juglal, Vill. Dhani Shyama, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
49	U. O. No. 193 Dated 22.07.2021	Sushil Kumar S/o Sh. Tarachand, Ward No. 06, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
50	U. O. No. 197 Dated 22.07.2021	Sombir S/o Sh. Hari Singh, Ward No. 01, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
51	U. O. No. 201 Dated 22.07.2021	Ramesh S/o Sh. Bhururam, Ward No. 02, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
52	U. O. No. 205 Dated 22.07.2021	Rattanlal S/o Sh. Nandlal, Ward No. 10, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
53	U. O. No. 209Dated 23.07.2021	Naresh Kumar S/o Sh. Sajjan Singh, Ward No. 12, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
54	U. O. No. 213Dated 23.07.2021	Prem Devi W/o Sh. Ghisa Ram, Ward No. 12, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
55	U. O. No. 217Dated 23.07.2021	Shyam Lal S/o Sh. Rishal Singh, Ward No. 04, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
56	U. O. No. 221Dated 23.07.2021	Arvind S/o Sh. Partap Singh, Ward No. 05, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
57	U. O. No. 225 Dated 23.07.2021	Prem Singh S/o Sh. Begraj, Ward No. 07, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
58	U. O. No. 229Dated 23.07.2021	Manoj Kumar S/o Sh.Mangla Ram Vill. Dhani Shyama, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
59	U. O. No. 233Dated 23.07.2021	Vinod Devi W/o Sh.Roshan Lal Vill. Dhani Rahimpur, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
60	U. O. No. 237Dated 23.07.2021	Ranjeet S/o Sh.Diwan Singh, Ward No. 09, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
61	U. O. No. 241Dated 23.07.2021	Bhim Singh S/o Sh.Norang Lal Ward No. 04, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
62	U. O. No. 245Dated 23.07.2021	Sandeep S/o Sh.Hanuman Ward No. 02, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
63	U. O. No. 249Dated 23.07.2021	Tarachand S/o Sh.Sheonath Ward No. 02, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
64	U. O. No. 253Dated 23.07.2021	Manoj Kumar S/o Sh.Chandgiram,Ward No. 11, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
65	U. O. No. 257Dated 23.07.2021	Dalip S/o Sh.Mahender Ward No. 03, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
66	U. O. No. 261Dated 23.07.2021	Sonu S/o Sh.Mahender Ward No. 03, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
67	U. O. No. 265Dated 23.07.2021	Javed S/o Sh.Ramjan Ward No. 02, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
68	U. O. No. 269Dated 23.07.2021	Babu S/o Sh. Husain, Ward No. 02, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
69	U. O. No. 273Dated 23.07.2021	Jakir Husain S/o Sh.Husain, Ward No. 02, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
70	U. O. No. 277 Dated 23.07.2021	Shyam Sunder S/o Sh.Banarsilal, Ward No. 03, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
71	U. O. No. 281Dated 23.07.2021	Vijay Kumar S/o Sh.Goruram, Ward No. 03, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
72	U. O. No. 285Dated 23.07.2021	Sant Kumar S/o Sh.Goruram, Ward No. 03, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
73	U. O. No. 289Dated 23.07.2021	Krishan Kumar S/o Sh.Sagarmal, Ward No. 08, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
74	U. O. No. 293Dated 23.07.2021	Sunil Kumar S/o Sh.Bajrang, Vill. Dhani Rahimpur, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
75	U. O. No. 297Dated 23.07.2021	Bablu S/o Sh.Sant Lal Ward No. 06, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
76	U. O. No. 301Dated 23.07.2021	Joginder S/o Sh.Sher Singh, Ward No. 02, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
77	U. O. No. 305Dated 23.07.2021	Mool Chand S/o Sh. Bhura Ram, Ward No. 06, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
78	U. O. No. 309Dated 23.07.2021	Hansraj S/o Sh.Pappu Ram, Ward No. 01, Loharu, Distt. Bhiwani.	“For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
79	U. O. No. 313Dated 23.07.2021	Vinod Kumar S/o Sh.Doulat Ram, Ward No. 12, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
80	U. O. No. 317Dated 23.07.2021	Basant Kumar S/o Sh.Partap Singh, Ward No. 12, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
81	U. O. No. 321Dated 23.07.2021	Dinesh S/o Sh.Lakhani Chand, Ward No. 01, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
82	U. O. No. 325Dated 23.07.2021	Mukesh Kumar S/o Sh.Mata Din, Ward No. 13, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
83	U. O. No. 329Dated 23.07.2021	Subhash S/o Sh.Dana Ram, Ward No. 11, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
84	U. O. No. 333Dated 23.07.2021	Surender Saini S/o Sh.Birbal, Ward No. 11, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
85	U. O. No. 337Dated 23.07.2021	Sanjeev Kumar S/o Sh.Nand Lal Ward No. 11, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
86	U. O. No. 341Dated 23.07.2021	Surender S/o Sh.Nand Lal Ward No. 11, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
87	U. O. No. 345Dated 23.07.2021	Bikha Ram S/o Sh.Pala Ram, Ward No. 07, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
88	U. O. No. 349Dated 23.07.2021	Gabru S/o Sh.Masru Ram, Ward No. 07, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
89	U. O. No. 353Dated 23.07.2021	Madan S/o Sh.Arjun Singh, Ward No. 07, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
90	U. O. No. 357Dated 23.07.2021	Krishan Kumar S/o Sh.Leela Ram Ward No. 04, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
91	U. O. No. 361Dated 23.07.2021	Suresh S/o Sh.Gorakhram Ward No. 03, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
92	U. O. No. 365Dated 23.07.2021	Mukesh S/o Sh.Subhash Chand Punjabi, Ward No. 01, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
93	U. O. No. 369Dated 23.07.2021	Rajiv S/o Sh.Subhash Chand Punjabi, Ward No. 01, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
94	U. O. No. 373Dated 23.07.2021	Suresh S/o Sh.Jailal, Ward No. 02, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
95	U. O. No. 377Dated 23.07.2021	Suresh S/o Sh.Dalip Singh, Ward No. 02, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
96	U. O. No. 381Dated 23.07.2021	Pawan Kumar S/o Sh.Mahesar, Ward No. 13, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
97	U. O. No. 385Dated 23.07.2021	Ramotar S/o Sh.Bodhan Ram, Ward No. 13, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
98	U. O. No. 389Dated 23.07.2021	Umed S/o Sh.Rameshwar, Ward No. 13, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
99	U. O. No. 393Dated 23.07.2021	Surender S/o Sh.Dalip Singh, Ward No. 13, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
100	U. O. No. 397Dated 23.07.2021	Surender S/o Sh.Umed Singh, Ward No. 13, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
101	U. O. No. 401Dated 23.07.2021	Narender S/o Sh.Maduram, Ward No. 02, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
102	U. O. No. 405Dated 23.07.2021	Rambir Singh S/o Sh.Maduram, Ward No. 02, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
103	U. O. No. 409Dated 23.07.2021	Vijender S/o Sh.Dalip Singh, Ward No. 02, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
104	U. O. No. 413Dated 23.07.2021	Mahender S/o Sh.Richpal, Ward No. 13, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
105	U. O. No. 417Dated 23.07.2021	Paras S/o Sh.Hari Singh, Vill. Gothra, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
106	U. O. No. 421Dated 23.07.2021	Kamal S/o Sh. Surajbhan,ward No. 12, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
107	U. O. No. 425Dated 23.07.2021	Poonam Devi W/o Sh. Sombir ,ward No. 12, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
108	U. O. No. 429Dated 23.07.2021	Anita W/o Sh. Sanjay Kumar ,ward No. 12, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
109	U. O. No. 433Dated 23.07.2021	Rajesh Kumar S/o Sh. Dalaram ,ward No. 12, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
110	U. O. No. 437Dated 23.07.2021	Ramesh S/o Sh. Partap ,ward No. 12, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
111	U. O. No. 441Dated 23.07.2021	Pawan S/o Sh. Rishal Singh ,ward No. 12, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
112	U. O. No. 445Dated 23.07.2021	Rakesh S/o Sh. Bansi Lal ,ward No. 12, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
113	U. O. No. 449Dated 23.07.2021	Rampartap S/o Sh. Amilal ,ward No. 1, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
114	U. O. No. 453Dated 23.07.2021	Sunil S/o Sh. Mahender ,ward No.2, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
115	U. O. No. 457Dated 23.07.2021	Sumer S/o Sh. Lal Chand ,ward No. 03, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
116	U. O. No. 461Dated 23.07.2021	Sonu S/o Sh. Om Parkash ,ward No. 1, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
117	U. O. No. 465Dated 23.07.2021	Vijay Kumar S/o Sh. Madan Lal, Vill. Dhani Shyama Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
118	U. O. No. 481Dated 23.07.2021	Kuldeep S/o Sh. Ramphal , Vill. Gignow, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
119	U. O. No. 473Dated 23.07.2021	Shiv Shakti Jan Kalan Sewa Trust (Reg. No. 8077), Dera Sidh Peeth, Baba Jehargiri Ji Maharaj, Haluwas Gate, Bhiwani, Distt. Bhiwani	"For completion/repairing of Building."	11,00,000	SDM Bhiwani
120	U. O. No. 477Dated 23.07.2021	Sheela Devi W/o Harish Yadav, Maholla Bad ka Kua, Narnaul, Distt. Mahendergarh	"For Repairing of house being very poor financial position."	50,000	SDM Narnaul
121	U. O. No. 469Dated 23.07.2021	Progressive Resident Welfare Association Sector-39, Gurugram (Reg. No. 01159)	"For Pavement of Street in front of H. No. 585 to 593, Sector-39, Gurugram."	2,00,000	SDM Gurugram
122	U. O. No. 485 Dated 29.07.2021	Ram Kishan S/o Sh. Rati Ram, Vill. Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
123	U. O. No. 489 Dated 29.07.2021	Pitram S/o Sh. Male Ram, Vill. Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
124	U. O. No. 493 Dated 29.07.2021	Baris Lal S/o Sh. Phul Singh, Vill. Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
125	U. O. No. 497 Dated 29.07.2021	Jaiparkash S/o Sh. Hariram, Ward No. 11, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
126	U. O. No. 501 Dated 29.07.2021	Geeta W/o Sh. Mahesh, Vill. Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
127	U. O. No. 505 Dated 29.07.2021	Pankaj Kumar S/o Sh. Parveen Kumar, Vill. Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
128	U. O. No. 509 Dated 29.07.2021	Mani Ram S/o Sh. Naurang, Vill. Jhumpa Khurd, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
129	U. O. No. 513 Dated 29.07.2021	Ramavtar S/o Sh. Tekchand, Vill. Gothra, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
130	U. O. No. 517 Dated 29.07.2021	Pawan Dhanak S/o Sh. Mangeram, Vill. Gothra, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
131	U. O. No. 521 Dated 29.07.2021	Amit S/o Sh. Ramesh, Vill. Gothra, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
132	U. O. No. 525 Dated 29.07.2021	Satyavir S/o Sh. Shishram, Vill. Gothra, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
133	U. O. No. 529 Dated 29.07.2021	Dhan Kaur W/o Sh. Tara Chand, Vill. Gothra, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
134	U. O. No. 533 Dated 29.07.2021	Munni Devi W/o Sh. Jai Singh, Vill. Gothra, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
135	U. O. No. 537 Dated 29.07.2021	Satyaveer S/o Sh. Dulichand, Vill. Gothra, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
136	U. O. No. 541 Dated 29.07.2021	Smt. Suresh W/o Sh. Dalip Singh, Vill. Gothra, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
137	U. O. No. 545 Dated 29.07.2021	Smt. Kamla W/o Sh. Satyaveer, Vill. Gothra, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
138	U. O. No. 549 Dated 29.07.2021	Satbir S/o Sh. Baghirath, Vill. Gurera, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
139	U. O. No. 553 Dated 29.07.2021	Goverdhan S/o Sh. Amar Singh, Vill. Gurera, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
140	U. O. No. 557 Dated 29.07.2021	Balwan S/o Sh. Ghasiram, Vill. Gurera, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
141	U. O. No. 561 Dated 29.07.2021	Pokar S/o Sh. Satbir, Vill. Gurera, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
142	U. O. No. 565 Dated 29.07.2021	Mangeram S/o Sh. Banwari Lal, Vill. Gurera, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
143	U. O. No. 569 Dated 29.07.2021	Dalip S/o Sh. Hetram, Vill. Gurera, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
144	U. O. No. 573 Dated 29.07.2021	Kamal S/o Sh. Amar Singh, Vill. Gurera, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
145	U. O. No. 577 Dated 29.07.2021	Sunil S/o Sh. Santlal, Vill. Gurera, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
146	U. O. No. 581 Dated 29.07.2021	Ram Kumar S/o Sh. Munshi Ram, Vill. Gurera, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
147	U. O. No. 585 Dated 29.07.2021	Sohan Lal S/o Sh. Bhoop Singh, Vill. Gurera, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
148	U. O. No. 589 Dated 29.07.2021	Mamta W/o Sh. Vedpal, Vill. Dhani Bhakran, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
149	U. O. No. 593 Dated 29.07.2021	Kiran W/o Sh. Jagdish, Vill. Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
150	U. O. No. 597 Dated 29.07.2021	Sushil S/o Sh. Om Parkash, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
151	U. O. No. 601 Dated 29.07.2021	Mukesh S/o Sh. Rajender, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
152	U. O. No. 605 Dated 29.07.2021	Chaten S/o Sh. Mohamad Rafi, Vill. Sudhiwas, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
153	U. O. No. 609 Dated 29.07.2021	Sunil S/o Sh. Satnaraian, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
154	U. O. No. 613 Dated 29.07.2021	Manoj S/o Sh. Vinod, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
155	U. O. No. 617 Dated 29.07.2021	Vinod S/o Sh. Sant Lal, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
156	U. O. No. 621 Dated 29.07.2021	Radheyshyam S/o Sh. Ghiluram, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
157	U. O. No. 625 Dated 29.07.2021	Sandeep S/o Sh. Shishram, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
158	U. O. No. 629 Dated 29.07.2021	Balbir S/o Sh. Pitram, Vill. Surpura kalan, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
159	U. O. No. 633 Dated 29.07.2021	Raghubir S/o sh. Ramkishan, Vill. Surpura kalan, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
160	U. O. No. 637 Dated 29.07.2021	Satbir S/o Sh. Chhotu Ram, Vill. Surpura kalan, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
161	U. O. No. 641 Dated 29.07.2021	Mani Ram S/o Sh. Krishan Lal, Vill. Gopalwas, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
162	U. O. No. 645 Dated 29.07.2021	Baljit S/o Sh. Santlal, Vill. Patwan, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
163	U. O. No. 649 Dated 29.07.2021	Bijender S/o Sh. Suresh, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
164	U. O. No. 653 Dated 29.07.2021	Jagmohan S/o Sh. Jagdish, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
165	U. O. No. 657 Dated 29.07.2021	Hoshiyar Singh S/o Sh. Ramsaroop, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
166	U. O. No. 661 Dated 29.07.2021	Parbhathi W/o Sh. Nandram, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
167	U. O. No. 665 Dated 29.07.2021	Bajrang S/o Sh. Ramsher, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
168	U. O. No. 669 Dated 29.07.2021	Sajjan S/o Sh. Govind Ram, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
169	U. O. No. 673 Dated 29.07.2021	Govind S/o Sh. Mahender, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
170	U. O. No. 677 Dated 29.07.2021	Ram Kumar S/o Sh. Bhagwan Ram, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
171	U. O. No. 681 Dated 29.07.2021	Mukesh S/o Sh. Ram Kumar, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
172	U. O. No. 685 Dated 29.07.2021	Vijay S/o Sh. Dawarika, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
173	U. O. No. 689 Dated 29.07.2021	Om Parkash S/o Sh. Dabi Ram, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
174	U. O. No. 693 Dated 29.07.2021	Bhagat Singh S/o Sh. Phalad, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
175	U. O. No. 697 Dated 29.07.2021	Sanjay S/o Sh. Phalad, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
176	U. O. No. 701 Dated 29.07.2021	Raman Kumar S/o Sh. Sushil Kumar, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
177	U. O. No. 705 Dated 29.07.2021	Mukesh S/o Sh. Govind Ram , Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
178	U. O. No. 709 Dated 29.07.2021	Sanju S/o Sh. Vikram, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
179	U. O. No. 713 Dated 29.07.2021	Vijay Kumar S/o Sh. Hanuman Parsad, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
180	U. O. No. 717 Dated 29.07.2021	Kuldeep S/o Sh. Parmanand, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
181	U. O. No. 721 Dated 29.07.2021	Pawan S/o Sh. Kanharam, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
182	U. O. No. 725 Dated 29.07.2021	Vijay S/o Sh Parmanand, Vill. Behal, Distt. Bhiwani..	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
183	U. O. No. 729 Dated 29.07.2021	Rajesh S/o Sh. Banwari Lal, vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
184	U. O. No. 733 Dated 29.07.2021	Jaipal S/o Sh. Balbir, vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
185	U. O. No. 737 Dated 29.07.2021	Ishwar S/o Sh. Hari Singh, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
186	U. O. No. 741 Dated 29.07.2021	Mula Ram S/o Sh. Rugram, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
187	U. O. No. 745 Dated 29.07.2021	Rajpal S/o Sh. Kishori Lal, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
188	U. O. No. 749 Dated 29.07.2021	Rajender S/o Sh. Hari Singh, vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
189	U. O. No. 753 Dated 29.07.2021	Gopi Ram S/o Sh. Mahabir, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
190	U. O. No. 757 Dated 29.07.2021	Deepak S/o Sh. Subhash, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
191	U. O. No. 761 Dated 29.07.2021	Nitaynand S/o Sh. Chandi Ram, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
192	U. O. No. 765 Dated 29.07.2021	Vijay S/o Sh. Jhoki Ram, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
193	U. O. No. 769 Dated 29.07.2021	Suman W/o Sh. Sumer, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
194	U. O. No. 773 Dated 29.07.2021	Raju S/o Sh. Jagram, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
195	U. O. No. 777 Dated 29.07.2021	Balbir S/o Sh. Surja Ram, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
196	U. O. No. 781 Dated 29.07.2021	Ram Niwas S/o Sh. Mairam, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
197	U. O. No. 785 Dated 29.07.2021	Sanjay S/o Sh. Jagram, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
198	U. O. No. 789 Dated 29.07.2021	Dharmvir S/o Sh. Shubkiran, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
199	U. O. No. 793 Dated 29.07.2021	Sushil S/o Sh. Dharmbir, vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
200	U. O. No. 797 Dated 29.07.2021	Krishan S/o Sh. Ramphal, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
201	U. O. No. 801 Dated 29.07.2021	Mohar Singh S/o sh. Mith Ram, Vill. Behal, Distt. Bhiwani	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
202	U. O. No. 805 Dated 29.07.2021	Radhey Shyam S/o sh. Mai Dhan, Ward No. 10, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
203	U. O. No. 809 Dated 29.07.2021	Satish Kumar S/o Sh. Mohan Lal, Ward No. 2, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
204	U. O. No. 813 Dated 29.07.2021	Mukesh S/o Sh. Ram Swaroop, Vill. Gothra, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
205	U. O. No. 817 Dated 29.07.2021	Ram Singh S/o Sh. Sheokaran, Vill, Gothra, Siwani, Distt. Bhiwani	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
206	U. O. No. 821 Dated 29.07.2021	Girdhari S/o Sh. Sardara Ram, Vill. Gothra, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
207	U. O. No. 825 Dated 29.07.2021	Mukesh S/o Sh. Devkaran, vill, Gothra, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
208	U. O. No. 829 Dated 29.07.2021	Narender S/o Sh. Prabhuram, vill. Gothra, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
209	U. O. No. 833 Dated 29.07.2021	Smt. Naresh W/o Late Sh. Karan Singh, vill, Dhani Mansukh, Loharu Distt. Bhiwani	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
210	U. O. No. 837 Dated 29.07.2021	Bharteri W/o sh. Nand Kishor, vill. Dhani Mansukh, Loharu Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
211	U. O. No. 841 Dated 29.07.2021	Jai Singh S/o Sh. Nekiram, Vill. Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
212	U. O. No. 845 Dated 29.07.2021	Chandiram S/o Sh. Banwari Lal, Vill. Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
213	U. O. No. 849 Dated 29.07.2021	Ajit S/o Sh. Hanuman Nath, vill. Bardu Jogi, Loharu, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
214	U. O. No. 853 Dated 29.07.2021	Vikas S/o Sh. Dharm Singh, vill, Talwani, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
215	U. O. No. 857 Dated 29.07.2021	Santosh Devi W/o Sh. Sajjan Sharma, Vill. Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
216	U. O. No. 861 Dated 29.07.2021	Hawa Singh S/o Sh. Maman Ram, vill, Gudha, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
217	U. O. No. 865 Dated 29.07.2021	Nirmal Devi W/o sh. Rajender Kumar, Vill. Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
218	U. O. No. 869 Dated 29.07.2021	Sonu Kumar S/o sh. Om Parkash, vill, Jhumpa Khurd, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
219	U. O. No. 873 Dated 29.07.2021	Shiv Kumar S/o Sh. Jagdish Ram, vill. Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
220	U. O. No. 877 Dated 29.07.2021	Inder Singh S/o sh. Hem Raj, vill. Gaindawas, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
221	U. O. No. 881 Dated 29.07.2021	Ravi Dutt S/o sh. Mani Ram, Vill. Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
222	U. O. No. 885 Dated 29.07.2021	Krishan kumar S/o Sh. Phool singh, Ward No. 11, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
223	U. O. No. 889 Dated 29.07.2021	Sajjan S/o Sh. Ram Kumar, Ward No. 11, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
224	U. O. No. 893 Dated 29.07.2021	Gorishankar S/o Sh. Dulichand, Ward No. 12, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
225	U. O. No. 897 Dated 29.07.2021	Raju S/o Sh. Ram Kumar, vill. Kikral, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
226	U. O. No. 901 Dated 29.07.2021	Raj Kumar S/o Sh. Ram Kishan, vill. Paju, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
227	U. O. No. 905 Dated 29.07.2021	Sanjay kumar S/o Sh. Ram Singh, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
228	U. O. No. 909 Dated 29.07.2021	Ram Singh S/o Sh. Maman Ram, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
229	U. O. No. 913 Dated 29.07.2021	Ramu S/o Sh. Ghasi Ram, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
230	U. O. No. 917 Dated 29.07.2021	Dinesh Kumar S/o Sh. Darshan Lal, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
231	U. O. No. 921 Dated 29.07.2021	Parithvi Singh S/o Sh. Ranjit Singh, Vill. Gaindawas, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
232	U. O. No. 925 Dated 29.07.2021	Bhagwan Das S/o Sh. Visamber Das, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
233	U. O. No. 929 Dated 29.07.2021	Sandeep Kumar S/o Sh. Mukana Ram, Vill. Gaindawas Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
234	U. O. No. 933 Dated 29.07.2021	Dharmpal S/o Sh. Manphool, Vill. Gurera, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
235	U. O. No. 937 Dated 29.07.2021	Vishnu S/o Sh. Ramswarup, vill. Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
236	U. O. No. 941 Dated 29.07.2021	Ram Kumar S/o Sh. Maduram, Ward No.13, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
237	U. O. No. 945 Dated 29.07.2021	Jaiveer S/o Sh. Maman Ram, Dhani Bhakran, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
238	U. O. No. 949 Dated 29.07.2021	Vijender S/o Sh. Mandrup, Ward No. 9, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
239	U. O. No. 953 Dated 29.07.2021	Prem Chand S/o Sh. Bhagwana Ram, Ward No. 9 Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
240	U. O. No. 957 Dated 29.07.2021	Dharambir S/o Sh. Noparam, Ward No. 5, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
241	U. O. No. 961 Dated 29.07.2021	Rati Ram S/o Sh. Kalu Ram, Ward No. 5, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
242	U. O. No. 965 Dated 29.07.2021	Kulwant Kumar S/o Sh. Krishan Singh, Ward No. 4, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
243	U. O. No. 969 Dated 29.07.2021	Kundan Singh S/o Sh. Guljar, Ward No. 4, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
244	U. O. No. 973 Dated 29.07.2021	Dinesh Kumar S/o Sh. Satpal, Dhani Bhakran, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
245	U. O. No. 977 Dated 29.07.2021	Suresh S/o Sh. Parbhudayal, Ward No. 9, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
246	U. O. No. 981 Dated 29.07.2021	Kailash S/o Sh. Kasmiri Lal, Ward No. 11, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
247	U. O. No. 985 Dated 29.07.2021	Anil Kumar S/o Sh. Bura Ram, Ward No. 4, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
248	U. O. No. 989 Dated 29.07.2021	Diwan Singh S/o Sh. Ram Kumar, Vill. Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
249	U. O. No. 993 Dated 29.07.2021	Rajuram S/o Sh. Jagdish, Ward No. 4, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
250	U. O. No. 997 Dated 29.07.2021	Prem Kumar S/o Sh. Amar Singh, Ward No. 4, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
251	U. O. No. 1001 Dated 29.07.2021	Dharambir S/o Sh. Balwan, ward No. 10, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
252	U. O. No. 1005 Dated 29.07.2021	Vikas Kumar S/o Sh. Balbir, Ward No. 10, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
253	U. O. No. 1021 Dated 29.07.2021	Ulaash S/o Sh. Chetan Parkash, Ward No. 5, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
254	U. O. No. 1009 Dated 29.07.2021	Partap S/o Sh. Puranmal, Ward No. 6, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
255	U. O. No. 1013 Dated 29.07.2021	Sanjay Kumar S/o Sh. Jagmal Singh, Ward No. 10, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
256	U. O. No. 1017 Dated 29.07.2021	Ramlal S/o Sh. Binja Ram, Ward No. 9, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
257	U. O. No. 1025 Dated 29.07.2021	Maniram S/o Sh. Shiv Lal, Ward No. 10, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
258	U. O. No. 1029 Dated 29.07.2021	Kamal S/o Sh. Balbir Singh, Ward No. 9, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
259	U. O. No. 1033 Dated 29.07.2021	Peeru Ram S/o Sh. Durga Ram, Ward No. 10, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
260	U. O. No. 1037 Dated 29.07.2021	Anil Kumar S/o Sh. Bhup Singh, Vill. Gaiandas Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
261	U. O. No. 1041 Dated 29.07.2021	Karambir S/o Sh. Vijay Singh, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
262	U. O. No. 1045 Dated 29.07.2021	Sunil Kumar S/o Sh. Pala Ram, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
263	U. O. No. 1049 Dated 29.07.2021	Satyawan S/o Sh. Om Parkash, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
264	U. O. No. 1053 Dated 29.07.2021	Jitender Kumar S/o Sh. Mandan Lal, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
265	U. O. No. 1057 Dated 29.07.2021	Vijay Kumar S/o Sh. Satish Kumar, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
266	U. O. No. 1061 Dated 29.07.2021	Ajay Kumar S/o Sh. Inder Singh, Vill. Dhulkot, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
267	U. O. No. 1065 Dated 29.07.2021	Sandeep Kumar S/o Sh. Mohan Lal, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
268	U. O. No. 1069 Dated 29.07.2021	Baljeet S/o Sh. Mai Lal, Ward No. 7, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
269	U. O. No. 1073 Dated 29.07.2021	Sunita W/o Sh. Amit, Ward No. 10, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
270	U. O. No. 1077 Dated 29.07.2021	Kailash S/o Sh. Brijlal, vill. Gurera, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
271	U. O. No. 1081 Dated 29.07.2021	Surender Singh S/o Sh. Hari Singh, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
272	U. O. No. 1085 Dated 29.07.2021	Sher Singh S/o Sh. Dulichand, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
273	U. O. No. 1089 Dated 29.07.2021	Vijay Singh S/o Sh. Arjun Singh, Ward No. 10, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
274	U. O. No. 1093 Dated 29.07.2021	Mukesh Kumar S/o Sh. Madan Lal, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
275	U. O. No. 1097 Dated 29.07.2021	Mangtaram S/o Sh. Mohan Lal, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
276	U. O. No. 1101 Dated 29.07.2021	Umed S/o Sh. Bajrang Lal, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
277	U. O. No. 1105 Dated 29.07.2021	Motilal S/o Sh. Udmiram, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
278	U. O. No. 1109 Dated 29.07.2021	Kailash S/o Sh. Rameshar, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
279	U. O. No. 1113 Dated 29.07.2021	Rohit Kumar S/o Sh. Tarachand, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
280	U. O. No. 1117 Dated 29.07.2021	Satbir S/o Sh. Gugan Ram, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
281	U. O. No. 1121 Dated 29.07.2021	Rajesh Kumar S/o Sh. Mahavir, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
282	U. O. No. 1126 Dated 29.07.2021	Krishan S/o Sh. Jagram, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
283	U. O. No. 1130 Dated 29.07.2021	Dolat Ram S/o Sh. Ratan Lal, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
284	U. O. No. 1134 Dated 29.07.2021	Liladhar S/o Sh. Ramkumar, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
285	U. O. No. 1138 Dated 29.07.2021	Syamlal S/o Sh. Maniram, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
286	U. O. No. 1142 Dated 29.07.2021	Adram S/o Sh. Pirdan, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
287	U. O. No. 1146 Dated 29.07.2021	Sanwat Singh S/o Sh. Daan Singh, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
288	U. O. No. 1150 Dated 29.07.2021	Vinod Kumar S/o Sh. Norang Ray, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
289	U. O. No. 1154 Dated 29.07.2021	Hawa Singh S/o Sh. Ram Parsad, Barwa, Siwani, Distt.Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
290	U. O. No. 1158 Dated 29.07.2021	Gyani Ram S/o Sh. Deepa Ram, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
291	U. O. No. 1162 Dated 29.07.2021	Sumit S/o Sh. Suresh Kumar, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
292	U. O. No. 1166 Dated 29.07.2021	Kailash Kumar S/o Sh. Brijlal, Gurera, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
293	U. O. No. 1170 Dated 29.07.2021	Amrit Singh S/o Sh. Harvansh Singh, Ward No. 4, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
294	U. O. No. 1174 Dated 29.07.2021	Kapil S/o Sh. Sanjay Kumar, Ward No. 10, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
295	U. O. No. 1178 Dated 29.07.2021	Man Singh S/o Sh. Shrichand, Ward No. 13, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
296	U. O. No. 1182 Dated 29.07.2021	Neetu Bakoliya W/o Sh. Subhash Chander, ward No.11, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
297	U. O. No. 1186 Dated 29.07.2021	Karan Singh S/o Sh. Bhiva Ram, Ward No. 1, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
298	U. O. No. 1190 Dated 29.07.2021	Pawan Kumar S/o Sh. Maniram, Ward No. 6, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
299	U. O. No. 1194 Dated 29.07.2021	Lakshman Das S/o Sh. Ishar Das, Ward No. 8, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
300	U. O. No. 1198 Dated 29.07.2021	Kaluram S/o Sh. Sant Lal, Ward No. 8, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
301	U. O. No. 1202 Dated 29.07.2021	Leela W/o Sh. Shankar, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
302	U. O. No. 1206 Dated 29.07.2021	Jagdish Singh S/o Sh. Kurda Ram, Ward No. 7, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
303	U. O. No. 1210 Dated 29.07.2021	Krishan S/o Sh. Norang, Ward No. 5, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
304	U. O. No. 1214 Dated 29.07.2021	Dharmpal S/o Sh. Ram Karan, Ward No. 9, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
305	U. O. No. 1218 Dated 29.07.2021	Krishan S/o Sh. Gopal, Ward No. 4, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
306	U. O. No. 1222 Dated 29.07.2021	Jonny S/o Sh. Ashok, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
307	U. O. No. 1226 Dated 29.07.2021	Anju W/o Sh. Ravi Kumar, Ward No. 7, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
308	U. O. No. 1230 Dated 29.07.2021	Sona Devi W/o Sh. Parkash, Ward No. 12, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
309	U. O. No. 1234 Dated 29.07.2021	Nathu Ram S/o Sh. Ramjilal, Ward No. 10, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
310	U. O. No. 1238 Dated 29.07.2021	Gheesa Ram S/o Sh. Dharma Ram, Ward No. 10, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
311	U. O. No. 1242 Dated 29.07.2021	Deepak S/o Sh. Daya Nand, Ward No. 5, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
312	U. O. No. 1246 Dated 29.07.2021	Santosh W/o Sh. Mahadev, Ward No. 11, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
313	U. O. No. 1250 Dated 04.08.2021	Om Parkash S/o Sh. Man Singh, Garwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
314	U. O. No. 1254 Dated 04.08.2021	Inder Singh S/o Sh. Deva Ram, Ward no. 5, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
315	U. O. No. 1258 Dated 04.08.2021	Suresh Kumar S/o Sh. Mahabir Parsad, Ward No. 5, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
316	U. O. No. 1262 Dated 04.08.2021	Kamal Singh S/o Sh. Ram Singh, Ward No. 6, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
317	U. O. No. 1266 Dated 04.08.2021	Satbir S/o Sh. Ram Swarup, Ward No. 6, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
318	U. O. No. 1270 Dated 04.08.2021	Deshraj S/o Sh. Lilu Ram, Ward No. 5, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
319	U. O. No. 1274 Dated 04.08.2021	Satyawan S/o Sh. Lilu Ram, Ward No. 5, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
320	U. O. No. 1278 Dated 04.08.2021	Radhe Sham S/o Sh. Mahender, Ward No. 6, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
321	U. O. No. 1282 Dated 04.08.2021	Rajender Singh S/o Sh. Sukh Dass, Ward No. 6, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
322	U. O. No. 1286 Dated 04.08.2021	Dhanpat S/o Sh. Ram Karan, Ward No. 9, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
323	U. O. No. 1290 Dated 04.08.2021	Sanjay Kumar S/o Sh. Ram Swaroop, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
324	U. O. No. 1294 Dated 04.08.2021	Om Parkash S/o Sh. Maniram, Ward No. 5, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
325	U. O. No. 1298 Dated 04.08.2021	Harkesh S/o Sh. Naurang, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
326	U. O. No. 1302 Dated 04.08.2021	Parkash Chand S/o Sh. Shankar Lal, Ward No. 12, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
327	U. O. No. 1306 Dated 04.08.2021	Hanuman S/o Sh. Gangadhar, Ward No. 3, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
328	U. O. No. 1310 Dated 04.08.2021	Vikram S/o Sh. Krishan Kumar, Ward No. 1, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
329	U. O. No. 1314 Dated 04.08.2021	Niranjan Kumar S/o Sh. Ganga Ram, Ward No. 1, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
330	U. O. No. 1318 Dated 04.08.2021	Pawan Kumar S/o Sh. Har Bhagwan, Ward No. 4, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
331	U. O. No. 1322 Dated 04.08.2021	Sanjay Kumar S/o Sh. Dharm Chand, Ward No. 12, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
332	U. O. No. 1326 Dated 04.08.2021	Eshak Mohammed S/o Sh. Niyaj Mohammed, Ward No. 1, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
333	U. O. No. 1330 Dated 04.08.2021	Sandeep Kumar S/o Sh. Partap Singh, Ward No.9, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
334	U. O. No. 1334 Dated 04.08.2021	Kuldeep S/o Sh. Ram Kumar, Ward No. 12, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
335	U. O. No. 1338 Dated 04.08.2021	Pawan Kumar S/o Sh. Ram Sarup, Ward No. 12, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
336	U. O. No. 1342 Dated 04.08.2021	Ram Kumar S/o Sh. Chandgiram, Ward No. 11, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
337	U. O. No. 1346 Dated 04.08.2021	Sitaram S/o Sh. Naresh Kumar, Ward No. 12, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
338	U. O. No. 1350 Dated 04.08.2021	Jaibhagwan S/o sh. Naresh Kumar, ward No. 12, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
339	U. O. No. 1354 Dated 04.08.2021	Naresh Kumar S/o Sh. Ramavtar, Ward No. 12, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
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Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
340	U. O. No. 1358 Dated 04.08.2021	Balwan S/o Sh. Manbhar, Ward No. 10, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
341	U. O. No. 1362 Dated 04.08.2021	Mahipal S/o Sh. Sher Singh, Ward No. 10, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
342	U. O. No. 1366 Dated 04.08.2021	Kailash Chand S/o Sh. Ramavtar, Ward No. 12, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
343	U. O. No. 1370 Dated 04.08.2021	Ramphal S/o Sh. Gurdial, ward No. 9, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
344	U. O. No. 1374 Dated 04.08.2021	Kamal Singh S/o sh. Begraj, Ward No. 12, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
345	U. O. No. 1378 Dated 04.08.2021	Sarjeet S/o Sh. Rohtash, Ward No. 10, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
346	U. O. No. 1382 Dated 04.08.2021	Seema Devi W/o Sh. Mohan Lal, Ward No. 5, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
347	U. O. No. 1386 Dated 04.08.2021	Hari Kishan S/o Sh. Shyochand, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
348	U. O. No. 1390 Dated 04.08.2021	Ramesh Kumar S/o Sh. Sube Singh, Barwa, Siwani, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Siwani
349	U. O. No. 1394 Dated 04.08.2021	Baba Ram Dev Mandir Samiti, VPO Barwa, Distt. Bhiwani (Regd. No. 954).	"For construction of Building/Hall."	2,50,000	SDM Siwani
350	U. O. No. 1398 Dated 04.08.2021	Jan Jagriti Manch, Siwani, Distt. Bhiwani (regd. No. 02190), near Kaushik Roadlines, Hisar Road Siwani Mandi.	"For Purchasing of drilling Machine, Plants and tree guards for grennery plantation programme."	1,00,000	SDM Siwani
351	U. O. No. 1402 Dated 04.08.2021	Sanjay S/o Sh. Banwari Lal, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
352	U. O. No. 1406 Dated 06.08.2021	Pawan S/o Sh. Kuldeep, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
353	U. O. No. 1410 Dated 06.08.2021	Rahul S/o Sh. Rajesh, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
354	U. O. No. 1414 Dated 06.08.2021	Rejender S/o Sh. Vishnu Ram, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
355	U. O. No. 1418 Dated 06.08.2021	Mukesh S/o Sh. Satbir, Vill. Sudhiwas, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
356	U. O. No. 1422 Dated 06.08.2021	Parveen S/o Sh. Lilaram, Vill. Sudhiwas, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
357	U. O. No. 1426 Dated 06.08.2021	Brijlal S/o Sh. Syochand, Vill. Sudhiwas, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
358	U. O. No. 1430 Dated 06.08.2021	Sumit S/o Sh. Surender, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
359	U. O. No. 1434 Dated 06.08.2021	Sandeep S/o Sh. Dhup Singh, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
360	U. O. No. 1438 Dated 06.08.2021	Sahil S/o Sh. Mahipal, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
361	U. O. No. 1442 Dated 06.08.2021	Raj Kapur S/o Sh. Sant Lal, Vill. Patwan, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
362	U. O. No. 1446 Dated 06.08.2021	Narender S/o Sh. Prem Singh, Vill. Patwan, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
363	U. O. No. 1450 Dated 06.08.2021	Om Parkash S/o Sh. Nathu Ram, vill. Patwan, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
364	U. O. No. 1454 Dated 06.08.2021	Chander Singh S/o Sh. Pahlad Singh, Vill. Saharyarpur, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
365	U. O. No. 1458 Dated 06.08.2021	Kuldeep S/o Sh. Ram Swaroop, vill. Obra, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
366	U. O. No. 1462 Dated 06.08.2021	Kuldeep S/o Sh. Ramesh kumar, Vill. Bardu Jogi, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
367	U. O. No. 1466 Dated 06.08.2021	Manesh Kumar S/o Sh. Fateh Singh, Vill. Obra, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
368	U. O. No. 1470 Dated 06.08.2021	Pardeep S/o Sh. Rajender, Vill. Obra, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
369	U. O. No. 1474 Dated 06.08.2021	Krishan S/o Sh. Devkaran, Vill. Sudhiwas, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
370	U. O. No. 1478 Dated 06.08.2021	Rajo Devi W/o Sh. Prem Kumar, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
371	U. O. No. 1482 Dated 06.08.2021	Amardeep S/o Sh. Baru Ram, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
372	U. O. No. 1486 Dated 06.08.2021	Naveen S/o Sh. Gadsai Ram, vill. Surpura, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
373	U. O. No. 1490 Dated 06.08.2021	Ramphal S/o Sh. Mani Ram, vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
374	U. O. No. 1494 Dated 06.08.2021	Rakesh Kumar S/o Sh. Rajender, vill. Obra, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
375	U. O. No. 1498 Dated 06.08.2021	Norang Ram S/o Sh. Dei Ram, vill. Sidhnwa, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
376	U. O. No. 1502 Dated 06.08.2021	Sukhvinder S/o Sh. Chhaju Ram, Vill. Sidhnwa, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
377	U. O. No. 1506 Dated 06.08.2021	Bijender S/o Sh. Krishan Kumar, Vill. Obra, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
378	U. O. No. 1510 Dated 06.08.2021	Manoj Kumar S/o Sh. Balbir, vill. Obra, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
379	U. O. No. 1514 Dated 06.08.2021	Satbir S/o Sh. Devi Ram, Vill. Gopalwas, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
380	U. O. No. 1518 Dated 06.08.2021	Mukesh S/o Sh. Ganga Ram, Vill. Gopalwas, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
381	U. O. No. 1522 Dated 06.08.2021	Prabhu Ram S/o Sh. Sewa Ram, Vill. Obra, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
382	U. O. No. 1526 Dated 06.08.2021	Sajjan Kumar S/o Sh. Parhlad, Vill. Obra, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
383	U. O. No. 1530 Dated 06.08.2021	Sanjay S/o Sh. Munshi Ram, Vill. Obra, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
384	U. O. No. 1534 Dated 06.08.2021	Balbir Singh S/o Sh. Chanda Ram, Vill. Obra, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
385	U. O. No. 1538 Dated 06.08.2021	Kamal Singh S/o sh. Ram Singh, Vill. Obra, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
386	U. O. No. 1542 Dated 06.08.2021	Rajesh Kumar S/o Sh. Rajender, Vill. Obra, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
387	U. O. No. 1546 Dated 06.08.2021	Rajeev S/o Sh. Amar Singh, Vill. Obra, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
388	U. O. No. 1550 Dated 09.08.2021	Mahender Singh S/o Sh. Dilbag Singh, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
389	U. O. No. 1554 Dated 09.08.2021	Raj Kumar S/o Sh. OmKarmal, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
390	U. O. No. 1558 Dated 09.08.2021	Pawan Kumar S/o Sh. Rameshwar, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
391	U. O. No. 1562 Dated 09.08.2021	Rakesh Kumar S/o Sh. Dharmvir, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
392	U. O. No. 1566 Dated 09.08.2021	Lalit Sharma S/o Sh. Ramdhan Sharma, vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
393	U. O. No. 1570 Dated 09.08.2021	Naresh Kumar S/o Sh. Balvir, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
394	U. O. No. 1574 Dated 09.08.2021	Harbai W/o Sh. Hoshiyar Singh, Vill. Sudhiwas, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
395	U. O. No. 1578 Dated 09.08.2021	Manish Kumar S/o sh. Raghubir Singh, Vill. Kairu, Tosham, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Tosham
396	U. O. No. 1582 Dated 09.08.2021	Rajbir S/o Sh. Puranmal, Vill. Gopalwas, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
397	U. O. No. 1586 Dated 09.08.2021	Amar Chand S/o Sh. Sultan, vill. Gopalwas, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
398	U. O. No. 1590 Dated 09.08.2021	Ompati W/o Sh. Bajrang, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
399	U. O. No. 1594 Dated 09.08.2021	Bantu Kumar S/o Sh. Jagdish Prasad, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
400	U. O. No. 1598 Dated 09.08.2021	Ramesh Kumar S/o Sh. Ram chander, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
401	U. O. No. 1602 Dated 09.08.2021	Bharti Devi W/o Sh. Roshan Lal, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
402	U. O. No. 1606 Dated 09.08.2021	Vinod Kumar S/o Sh. Santuram, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
403	U. O. No. 1610 Dated 09.08.2021	Sunil Kumar S/o Sh. Mahipal, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
404	U. O. No. 1614 Dated 09.08.2021	Pawan Kumar S/o Sh. Santo, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
405	U. O. No. 1618 Dated 09.08.2021	Sandeep Kumar S/o Sh. Ram Kumar, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
406	U. O. No. 1622 Dated 09.08.2021	Rakesh Kumar S/o Sh. Mahipal, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
407	U. O. No. 1626 Dated 09.08.2021	Sunil S/o Sh. Satnarayan, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
408	U. O. No. 1630 Dated 09.08.2021	Sandeep Kumar S/o Sh. Mahipal, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
409	U. O. No. 1634 Dated 09.08.2021	Vinod S/o Sh. Gyarsilal, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
410	U. O. No. 1638 Dated 09.08.2021	Rajbir S/o Parbati, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
411	U. O. No. 1642 Dated 09.08.2021	Mahboob S/o Sh. Shokin Khan, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
412	U. O. No. 1646 Dated 09.08.2021	Ishak Mohamad S/o Sh. Noor Mohomad, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
413	U. O. No. 1650 Dated 09.08.2021	Jarnail S/o Sh. Salaudin, Vill. Sudhiwas, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
414	U. O. No. 1654 Dated 09.08.2021	Mani Ram S/o Sh. Manbhar, Vill. Sudhiwas, Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
415	U. O. No. 1658 Dated 09.08.2021	Manish S/o Sh. Duli Chand, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
416	U. O. No. 1662 Dated 09.08.2021	Pawan S/o Sh. Hemraj, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu
417	U. O. No. 1666 Dated 09.08.2021	Parvesh S/o Sh. Budram, Vill. Behal, Distt. Bhiwani.	"For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."	15,000	SDM Loharu

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
418	U. O. No. 1670 Dated 09.08.2021	Ramphal S/o Sh. Hari Singh, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
419	U. O. No. 1674 Dated 09.08.2021	Basanti W/o Sh. Pala Ram, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
420	U. O. No. 1678 Dated 09.08.2021	Bhagmal S/o Sh. Budhram, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
421	U. O. No. 1681 Dated 09.08.2021	Amit S/o Sh. Mahesh, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
422	U. O. No. 1685 Dated 09.08.2021	Rahul S/o Sh. Subhash, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
423	U. O. No. 1689 Dated 09.08.2021	Gajanand S/o Sh. Shrichand, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
424	U. O. No. 1693 Dated 09.08.2021	Mahender S/o Sh. Patan Singh, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
425	U. O. No. 1697 Dated 09.08.2021	Madan S/o Sh. Shrichand, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
426	U. O. No. 1701 Dated 09.08.2021	Narinder S/o Sh. Mangtu Ram, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
427	U. O. No. 1705 Dated 09.08.2021	Sunil S/o Sh. Om parkash, vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
428	U. O. No. 1709 Dated 09.08.2021	Ompal S/o Sh. Lalu Ram, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
429	U. O. No. 1713 Dated 09.08.2021	Bijender S/o Sh. Dhana Ram, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
430	U. O. No. 1717 Dated 09.08.2021	Ram Kumar S/o Sh. Nagarmal, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
431	U. O. No. 1721 Dated 09.08.2021	Raj Kumar S/o Sh. Hari Singh, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
432	U. O. No. 1725 Dated 09.08.2021	Vinod S/o Sh. Gajanand, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
433	U. O. No. 1729 Dated 09.08.2021	Bajrang S/o Sh. Sanker, Vill. Mitthi, Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
434	U. O. No. 1733 Dated 09.08.2021	Sanjay S/o Sh. Satbir, Vill. Surpura Kalan, Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
435	U. O. No. 1737 Dated 09.08.2021	Rajesh S/o Sh. Partap Singh, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
436	U. O. No. 1741 Dated 09.08.2021	Rakesh S/o Sh. Dharmbir, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
437	U. O. No. 1745 Dated 09.08.2021	Raj Kumar S/o Sh. Pokhar Mal, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
438	U. O. No. 1749 Dated 09.08.2021	Suresh S/o Sh. Nathu Ram, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
439	U. O. No. 1753 Dated 09.08.2021	Sandeep S/o Sh. Madan Lal, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
440	U. O. No. 1757 Dated 09.08.2021	Niranjan S/o Sh. Norang Ram, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
441	U. O. No. 1761 Dated 09.08.2021	Shyamsunder S/o Sh. Om Parkash, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
442	U. O. No. 1765 Dated 09.08.2021	Rakesh S/o Sh. Mahipal, Vill. Garwa, Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
443	U. O. No. 1769 Dated 09.08.2021	Basant S/o Sh. Madan Lal, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
444	U. O. No. 1773 Dated 09.08.2021	Vicky S/o Sh. Govind Ram, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
445	U. O. No. 1777 Dated 09.08.2021	Raj Kumar S/o Sh. Ram Bhagat, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
446	U. O. No. 1781 Dated 09.08.2021	Duli Chand S/o Sh. Kishan Lal, Vill. Mandholi Khurd Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
447	U. O. No. 1785 Dated 09.08.2021	Manjit S/o Sh. Raj Kumar, Vill. Surpura Khurd Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
448	U. O. No. 1789 Dated 09.08.2021	Sandeep S/o Sh. Mahipal, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
449	U. O. No. 1793 Dated 09.08.2021	Mewa Devi W/o Sh. Mala Ram, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
450	U. O. No. 1797 Dated 09.08.2021	Pawan S/o Sh. Fateh Singh, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
451	U. O. No. 1801 Dated 09.08.2021	Lilu Ram S/o Sh. Partap Singh, Vill. Sudhiwas, Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
452	U. O. No. 1805 Dated 09.08.2021	Chotu Ram S/o Sh. Bachu Ram, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
453	U. O. No. 1809 Dated 09.08.2021	Ravi S/o Sh. Govind Ram, Vill. Patwan, Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
454	U. O. No. 1813 Dated 09.08.2021	Satbir S/o Sh. Amar Singh, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
455	U. O. No. 1817 Dated 09.08.2021	Govind S/o Sh. Mohar Singh, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
456	U. O. No. 1821 Dated 09.08.2021	Pawan S/o Sh. Mohar Singh, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
457	U. O. No. 1825 Dated 09.08.2021	Satbir S/o Sh. Shrichand, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
458	U. O. No. 1829 Dated 09.08.2021	Jarnail Singh S/o Sh. Salamoo, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
459	U. O. No. 1833 Dated 09.08.2021	Sunil S/o Sh. Ram Singh, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
460	U. O. No. 1837 Dated 09.08.2021	Rajpal S/o Sh. Ram Singh, Vill. Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
461	U. O. No. 1841 Dated 09.08.2021	Ashraf S/o Sh. Salamudin, Vill. Sudhiwas, Behal, Distt. Bhiwani.	“For Purchasing/repairing of rehari/ clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”	15,000	SDM Loharu
462	U. O. No. 1845 Dated 09.08.2021	Prajapati Sewa Samiti, Behal, Ward No. 13, Near Shyam Mandir, Behal, (Regd. NO. 02941).	“For construction/repairing of Building/Hall for whole community .”	5,00,000	SDM Loharu
463	U. O. No. 1849 Dated 02.09.2021	Dei Ram S/o Sh. Amilal, Vill. Ghanghala, Tehsil Siwani, Distt. Bhiwani.	“For repairing of	50,000	SDM Siwani
464	U. O. No. 1853 Dated 02.09.2021	Bintu Kumari D/o Sh. Inder Singh, Vill. Gudha, Tehsil Siwani, Distt. Bhiwani.	“For treatment	50,000	SDM Siwani
465	U. O. No. 1857 Dated 02.09.2021	SDO, Operation Sub Division DHBVN Siwani, Distt. Bhiwani. “For Installation of wire/poll to House of Sh. Om Parkash S/o Sh. Nathu Ram, Village Barwa Distt. Bhiwani.”		9,62,500	SDM Siwani
466	U. O. No. 1861 Dated 02.09.2021	Shree Tansukh Mahajan Sant Kabir Sewa Samiti Siwani Mandi Distt. Bhiwani (Regd. No. 01723). “For construction/completion of Building.”		10,00,000	SDM Siwani
467	U. O. No. 1865 Dated 20.09.2021	Sh. Leelu Ram S/o Sh. Mohar Singh, H. No. 148, ward No.5, Siwani, Bhiwani, Distt. Bhiwani. “For repair of House being very poor financial position.”		50,000	SDM Siwani
468	U. O. No. 1869 Dated 20.09.2021	Suresh Kumar S/o Sh. Satbir Singh, Vill. Behal, Distt. Bhiwani. “purchase/repairing of rehari/clothes/ medicine/ books for livelihood being poor financial position due to Covi-19 pandemic.”		15,000	SDM Loharu
469	U. O. No. 1873 Dated 20.09.2021	Ravi Dutt S/o Sh. Raj Kumar, . H. No. 162, ward No.6, Siwani, Bhiwani, Distt. Bhiwani. “For repair of House being very poor financial position.”		1,00,000	SDM Siwani
470	U. O. No. 1877 Dated 20.09.2021	Ranju W/o Sh. Krishan Kumar, H. No. 20, ward No.7, Siwani, Bhiwani, Distt. Bhiwani. “For repair of House being very poor financial position.”		50,000	SDM Siwani

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
471	U. O. No. 1881Dated 20.09.2021	Narender S/o Sh. Satbir Singh, Vill. Behal, Distt. Bhiwani. "For purchasing/repairing of rehari/clothes /medicine/books for livelihood being poor financial position due to Covid-19 pandemic."		15,000	SDM Loharu
472	U. O. No. 1885Dated 20.09.2021	Jagan Nath S/o Sh. Sardara, Vill. Kasani Kalan, Behal, Distt. Bhiwani. "For purchasing/repairing of rehari/ clothes /medicine/books for livelihood being poor financial position due to Covid-19 pandemic."		50,000	SDM Loharu
473	U. O. No. 1889Dated 20.09.2021	Lakshmi W/o Sh. Kailash, Vill. Kushalpora, Loharu, Distt. Bhiwani. "For repairing of House being very poor financial position."		50,000	SDM Loharu
474	U. O. No. 1893Dated 20.09.2021	Kavita W/o Sh. Parveen Kumar, Vill. Sohansara, Distt. Bhiwani. "For treatment of Cancer being very poor financial position."		50,000	SDM Loharu
475	U. O. No. 1897Dated 20.09.2021	Rohtash S/o Sh. Bhaleran, Vill. Khera, Tehsil Siwani, Distt. Bhiwani. "For repairing of House being very poor financial position."		25,000	SDM Siwani
476	U. O. No. 1901Dated 20.09.2021	Suresh Kumar S/o Sh. Kashi Ram, Vill. Behal, Distt. Bhiwani. "For purchasing/repairing of rehari/ clothes /medicine/books for livelihood being poor financial position due to Covid-19 pandemic."		15,000	SDM Loharu
477	U. O. No. 1905Dated 20.09.2021	Ajay Kumar S/o Sh. Shubh Karan, Vill. Behal, Distt. Bhiwani. "For purchasing/repairing of rehari/ clothes /medicine/books for livelihood being poor financial position due to Covid-19 pandemic."		15,000	SDM Loharu
478	U. O. No. 1909Dated 20.09.2021	Sandeep S/o Sh. Mahaveer, Ward No. 5, Siwani Bhiwani, Distt. Bhiwani. "For repair of House being very poor financial position."		50,000	SDM Siwani
479	U. O. No. 1913Dated 27.09.2021	Rajesh S/o Sh. Gordhan, Vill. Bithan, Loharu, Distt. Bhiwani. "For repair of House being very poor financial position."		25,000	SDM Loharu
480	U. O. No. 1921Dated 27.09.2021	Krishan Kumar S/o Sh. Hawa Singh, Vill. Gignaw, Loharu, Distt. Bhiwani. "For repair of House being very poor financial position."		25,000	SDM Loharu
481	U. O. No. 1917 Dated 27.09.2021	Sambharye Fondation, 186 Bali Nagar, Palwal (Regd. No. U74900R2015NPL054401), Distt.		2,00,000	SDM Palwal
482	U. O. No. 1929 Dated 11.10.2021	Rajmati W/o Sh. Ashok Kumar, Vill. Dhani Balara, Tehsil Siwani, Distt. Bhiwani. "For repairing of House being very poor financial position."		50,000	SDM Siwani
483	U. O. No. 1933 Dated 11.10.2021	Gulabo Devi W/o Sh. Ram Saroop, Ward No., 06, Loharu, Distt. Bhiwani. "For treatment of Cancer being poor financial position."		1,00,000	SDM Loharu
484	U. O. No. 1937 Dated 13.10.2021	Satish S/o Sh. Tara Chand, V.P.O. Dhulkot, Tehsil Siwani, Distt. Bhiwani. "For repairing of House being very poor financial position."		1,00,000	SDM Siwani
485	U. O. No. 1925 Dated 11.10.2021	Shri Thakur Ji Sewa Samiti, Vill. Talwani, Siwani, Distt. Bhiwani (Regd. No. 02187/2017). "For repair of Samiti Building for use of general public."		50,000	SDM Siwani
486	U. O. No. 1961 Dated 25.10.2021	Khajan Singh S/o Sh. Kailash Chand, Vill. Barwa, Siwani, Distt. Bhiwani. "For purchasing/repairing of rehari/Clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."		15,000	SDM Siwani
487	U. O. No. 1965 Dated 25.10.2021	Gopi Ram S/o Sh. Hari Ram, Vill. Barwa, Siwani, Distt. Bhiwani. "For purchasing/repairing of rehari/ Clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."		15,000	SDM Siwani
488	U. O. No. 1969 Dated 25.10.2021	Surender Kumar S/o Sh. Mahabir Prasad, Vill. Barwa, Siwani, Distt. Bhiwani. "For purchasing/repairing of rehari/ Clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic."		15,000	SDM Siwani
489	U. O. No. 1973 Dated 25.10.2021	Hanuman S/o Sh. Neki Ram, Vill. Barwa, Siwani, Distt. Bhiwani. "For purchasing/repairing of rehari/ Clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."		15,000	SDM Siwani
490	U. O. No. 1977 Dated 25.10.2021	Sanjay S/o Sh. Inder Singh, Vill. Barwa, Siwani, Distt. Bhiwani. "For purchasing/repairing of rehari/Clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic."		15,000	SDM Siwani
491	U. O. No. 1981 Dated 25.10.2021	Sharwan Kumar S/o Sh. Birbal, Vill. Barwa, Siwani, Distt. Bhiwani. "For purchasing/repairing of rehari/ Clothes /medicine/books for livelihood being poor financial position due to Covid-19 pandemic."		15,000	SDM Siwani

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
492	U. O. No. 1985 Dated 25.10.2021	Rajvir S/o Sh. Chandgi Ram, Vill. Dhani Ahmed, Loharu, Distt. Bhiwani. “For purchasing/repairing of rehari/Clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”		15,000	SDM Loharu
493	U. O. No. 2001 Dated 25.10.2021	Mahabir S/o Sh. Harchand, Vill. Obra, Behal Distt. Bhiwani. “For purchasing/repairing of rehari/Clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”		15,000	SDM Loharu
494	U. O. No. 2005 Dated 25.10.2021	Adrash Mahila Mahavidyalaya, Hansi Gate, Bhiwani. “For construction of Library building.”		11,00,000	SDM Bhiwani
495	U. O. No. 2025 Dated 25.10.2021	Subhash S/o Sh. Harphool, Vill. Basirwas, Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
496	U. O. No. 2037 Dated 25.10.2021	Harkori W/o Sh. Dara Singh, Vill. Gurera, Tehsil, Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
497	U. O. No. 1949 Dated 25.10.2021	Sunil S/o Sh. Antar Singh, Vill. Obra, Behal, Distt. Bhiwani. “For purchasing/repairing of rehari/ Clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”		15,000	SDM Loharu
498	U. O. No. 1945 Dated 25.10.2021	Shri Shyam Gau Sewa Society, Vill. Naloi, Tehsil Siwani, Distt. Bhiwani (Regd. No.1800). “For purchasing of fodder for cows.”		5,00,000	SDM Siwani
499	U. O. No. 2041 Dated 25.10.2021	Madan Lal S/o Sh. Lichhman, Vill. Bidhnoi, Tehsil Loharu, Distt. Bhiwani. “For repair of house being very poor financial position.”		50,000	SDM Loharu
500	U. O. No. 2013 Dated 25.10.2021	Mahender S/o Sh. Nathu Ram, Vill. Barwa, Siwani, Distt. Bhiwani. “For purchasing/repairing of rehari/ Clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”		15,000	SDM Siwani
501	U. O. No. 2017 Dated 25.10.2021	Rajesh Kumar S/o Sh. Banarsi Dass, Vill. Barwa, Siwani, Distt. Bhiwani. “For purchasing/ repairing of rehari/Clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”		15,000	SDM Siwani
502	U. O. No. 2021 Dated 25.10.2021	Pardeep Kumar S/o Sh. Ram Singh, Vill. Jhanjra Toda, Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
503	U. O. No. 2009 Dated 25.10.2021	Ratan Lal S/o Sh. Shiv Lal , Vill. Barwa, Siwani, Distt. Bhiwani. “For purchasing/repairing of rehari/Clothes/ medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”		15,000	SDM Siwani
504	U. O. No. 1989 Dated 25.10.2021	Khajani Devi W/o Sh. Vijay, Vill. Dhani Ahmed, Loharu, Distt. Bhiwani. “For purchasing/repairing of rehari/Clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”		15,000	SDM Loharu
505	U. O. No. 1993 Dated 25.10.2021	Sushila Devi W/o Sh. Mahender Singh, Vill. Dhani Ahmed, Loharu, Distt. Bhiwani. “For purchasing /repairing of rehari/Clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”		15,000	SDM Loharu
506	U. O. No. 1985 Dated 25.10.2021	Rajroop S/o Sh. Keshar Ram, Vill. Jhanjhara Hasnpur, Loharu, Distt. Bhiwani. “For purchasing/repairing of rehari/Clothes/medicine/books for livelihood being poor financial position due to Covid-19 pandemic.”		15,000	SDM Loharu
507	U. O. No. 2033 Dated 25.10.2021	Surender Singh S/o Sh. Patram, Vill. Gurera, Tehsil Siwani, Distt. Bhiwani. “For repair of house being very poor financial position.”		50,000	SDM Siwani
508	U. O. No. 1941 Dated 13.10.2021	Bhagwan Dev Yog Ashram Dhamrath Trust, (Regd. No. 2589) Kakdoli Sardara Distt.Ch. Dadri. “For construction of Trust Building for use of general public.”		11,00,000	SDM Badhra
509	U. O. No. 1953 Dated 25.10.2021	Acharya Devdutt Bharti Shiksha Samiti, KC-158, Krishana Colony, Palwal (Regd. No. 00618). “For upgradation of Library.”		1,00,000	SDM Palwal
510	U. O. No. 1957 Dated 25.10.2021	Shri Guru Ravidas Sabha, Nilokheri (Karnal) (Regd. No. 06764). “For construction of Ambedkar Library & Bhawan for use of genral public.”		5,00,000	SDM Karnal
511	U. O. No. 2029 Dated 25.10.2021	Defence Colony Residents Welfare Association, Gurugram Sector-17/A (Regd. No. 870). “For beautification of parks and maintenace of roads.”		5,00,000	SDM Gurugram
512	U.O.No. 2045 dt. 08.11.2021.	Deepak Kaushik S/o Sh Ramesh, Vill. Pur, Tehsil Bawani Khera, Distt Bhiwani. “ For treatment of Knee Operation being very poor financial position.”		50,000	SDM Bhiwani
513	U.O.No. 2049 dt. 16.11.2021.	Dr Bhim Rao Ambedkar, Block Sabha Siwani Distt Bhiwani. (Regd No. 2703) . “ For Construction/ repairing of building for general public.”		21,00,000	SDM Siwani

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
514	U.O.No. 2053 dt. 16.11.2021.	Sanjay Aggarwal S/o Sh. Nandkishor Aggarwal, Neem Chowk Behal, Distt Bhiwani. “ For treatment of cancer being very poor financial position.”		50,000	SDM Loharu
515	U.O.No. 2057 dt. 16.11.2021.	Anita D/o Sh. Suresh Kumar Vill. Dhana Jogi, Tehsil Loharu, Distt Bhiwani. “ For repairing of House being very poor financial position.”		50,000	SDM Loharu
516	U.O.No. 2069 dt. 16.11.2021.	Rao Narhardas & Shakti Mata Sewa Samit, Balmik Basti, Loharu, Distt Bhiwani (Regd No. 01858). “ For Construction/repairing of samiti bulding for whole community.”		11,00,000	SDM Loharu
517	U.O.No. 2061 dt. 16.11.2021.	Ram Niwas S/o Sh. Bihari Lal, Vill. Ahmedwas, Loharu, Distt Bhiwani. “ For treatment of cancer being very poor financial position.”		50,000	SDM Loharu
518	U.O.No. 2065 dt. 16.11.2021.	Haare ka Shara Charitable Trust, Ward No.2, Bansal Colony Distt Sirsa (Regd No. 10929). “ For distrubation of Sewing Mechaine/ Uniform for poor students/ Medical facility for poor peoples.”		5,00,000	SDM Sirsa
519	U. O. No. 2073 Dated 24.11.2021	Shri Krishan Gaushala, Vill. Allaudinpur, Tehsil Loharu, Distt. Bhiwani (Regd. No. 01755/2020). “For purchasing of fodder for cows.”		5,00,000	SDM Loharu
520	U. O. No. 2077 Dated 24.11.2021	Amar Singh S/o Sh. Gurdayal, Vill. Dhigawa Shamyam, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
521	U. O. No. 2081 Dated 24.11.2021	Preeti D/o Sh. Parhalad Rai, Vill. Barwa, Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
522	U. O. No. 2085 Dated 24.11.2021	Smt. Silochana W/o Late ShDharmpal, Vill. Allaudinpur, Tehsil Loharu Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
523	U. O. No. 2089 Dated 24.11.2021	Shaheed Uddam Singh Sports Club, VPO Bardu Mughal, Loharu, Distt. Bhiwani (Regd. No. 02615). “ For purchasing a Kabbadi Matt.”		2,00,000	SDM Loharu
524	U. O. No. 2093 Dated 01.12.2021	Bar Association, Tosham, Distt. Bhiwani. “For purchasing of books/furniture/computers & repairing of building.”		11,00,000	SDM Tosham
525	U. O. No. 2097 Dated 01.12.2021	Sh. Mardu S/o Sh. Ganga Ram, Vill. Talwani, Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
526	U. O. No. 2101 Dated 01.12.2021	Sh. Santu Ram S/o Sh. Teja Ram, Vill. Behal, Distt. Bhiwani. “For repairing of House being very poor financial position.”		1,00,000	SDM Loharu
527	U. O. No. 2105 Dated 01.12.2021	Angleash W/o Sh. Subhash Nath, House No. 15, Ward No. 1, Vill. Barwa, Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
528	U. O. No. 2109 Dated 01.12.2021	Kamla W/o Sh. Ratan Singh, VPO, Baralu, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
529	U. O. No. 2125 Dated 03.12.2021	SDO, Operation, Sub Division DHBVN Jui, Distt. Bhiwani. “For installation of 25 KVA T/F T/W/C Sop to Sh. Sat Narayan S/o Sh. Bhani Ram, Village Kural, Distt. Bhiwani.”		1,46,000	SDM Loharu
530	U. O. No. 2129 Dated 03.12.2021	Chander Singh S/o Sh. Bhagwana Ram, Vill. Barwas, Tehsil Loharu, Distt. Bhiwani. “For construction of Toilet being very poor financial position.”		50,000	SDM Loharu
531	U. O. No. 2133 Dated 03.12.2021	Ram Niwas S/o Sh. Sedharam, Vill. Gignau, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
532	U. O. No. 2137 Dated 03.12.2021	Sharda Devi W/o Sh. Rajesh, Vill. Baralu, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
533	U. O. No. 2141 Dated 03.12.2021	Sube Singh S/o Sh. Kehari Singh, Vill. Kari Dharni, Tehsil Badhra, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Badhra
534	U. O. No. 2145 Dated 03.12.2021	Jagdish S/o Sh. Mange Ram, Vill. Barwas, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
535	U. O. No. 2149 Dated 10.12.2021	New Auto Market Vishwakarma Society, Siwani, Distt. Bhiwani (Regd. No.01943). “For construction of building of vishwakarma societv for general public.”		21,00,000	SDM Siwani
536	U. O. No. 2153 Dated 10.12.2021	Parkash S/o Sh. Sh. Dhanna Ram, H. No. 527,Vill. Barwa, Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		71,000	SDM Siwani
537	U. O. No. 2160 Dated 15.12.2021	Shri Ram Charity Trust, Near Agrasen Bhawan, Behal, Bhiwani (Regd. No. 1,(1306). “For organizing of Kabbadi Tournament of Punjab & Haryana and Sports activities.”		11,00,000	SDM Loharu
538	U. O. No. 2113 Dated 03.12.2021	Ramesh Kumar S/o Sh. Jagdish Parsad, Vill. Khatoti Sultanpur, Tehsil Narnaul, Distt. Mahendergarh. “For repairing of House being very poor financial position.”		50,000	SDM Narnaul

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
539	U. O. No. 2117 Dated 03.12.2021	Om Parkash S/o Sh. Jai Ram, H. No. C-6/1, Nehru Ground, Faridabad, Distt. Faridabad. “For treatment of kidney being very poor financial position.”		2,00,000	SDM Faridabad
540	U. O. No. 2121 Dated 03.12.2021	Dharmshala Sakhi Sarver Biradari, Near Baba Farid Park, Old Faridabad (Regd. No. 133/1978). “For renovation of Sakhi Sarvar Biradari Dharamshala for general public.”		2,50,000	SDM Faridabad
541	U. O. No. 2157 Dated 10.12.2021	Deputy Commissioner, Panchkula. “For Refreshment /prizes/gift/mementoes given to the childrens participated in the Independent day programme.”		2,00,000	SDM Panchkula
542	U. O. No. 2212 Dated 29.12.2021	Saini Dharmarth Dharamshala Trust, Saini Nagar, Ravidas Mandir Road, ward No. 7, Bhiwani (Regd. No. 2142). “For construction of hall for genral public.”		15,00,000	SDM Bhiwani
543	U. O. No. 2216 Dated 29.12.2021	Vice Chancellor, Chaudhary Bansi Lal University, Bhiwani. “For Plantation & Beautification of University campus.”		5,00,000	SDM Bhiwani
544	U. O. No. 2220 Dated 29.12.2021	Drshana W/o Sh. Jai Pal Singh, Ward No. 5, Vill. Garwa, Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
545	U. O. No. 2224 Dated 29.12.2021	Krishana W/o Sh. Ishwar, Vill. Sidhanwa, Tehsil Behal, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
546	U. O. No. 2264 Dated 20.12.2021	Raje Ram S/o Sh. Amar Singh, Vill. Budheri, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
547	U. O. No. 2168 Dated 20.12.2021	Kavita W/o Sh. Kuldeep, Ward No. 5, Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
548	U. O. No. 2176 Dated 20.12.2021	Kitabo W/o Sh. Surja Ram,Vill. Gothra, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
549	U. O. No. 2180 Dated 20.12.2021	Barkat S/o Sh. Rup Chand,Vill. Mandholi Kalan, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
550	U. O. No. 2188 Dated 20.12.2021	Pawan Kumar S/o Sh. Pratap Singh, H. No. 286, Ward No. 8, Morka, Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
551	U. O. No. 2192 Dated 20.12.2021	Gram Panchayat, Barwa, Tehsil Siwani, Distt. Bhiwani. “For construction of wall near Baba Kamalgiri Mandir for general public.”		4,00,000	SDM Siwani
552	U. O. No. 2196 Dated 20.12.2021	Mukhdi W/o Sh. Man Singh,Vill. Garwa,Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
553	U. O. No. 2200 Dated 20.12.2021	Savitri W/o Sh. Inder,Vill. Garwa,Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
554	U. O. No. 2204 Dated 20.12.2021	Dalbir Singh S/o Sh. Prabhu Ram,Vill. Garwa,Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
555	U. O. No. 2208 Dated 20.12.2021	Satyawan S/o Sh. Kishan Lal,Ward No. 5, Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
556	U. O. No. 2232 Dated 10.01.2022	Chiman Lal S/o Sh. Ram Rakh, Ward No.11, Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
557	U. O. No. 2236 Dated 10.01.2022	Vijender S/o Sh. Ruli Ram, Ward No. 11, Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
558	U. O. No. 2240 Dated 10.01.2022	Raj Kumar S/o Sh. Begraj, Ward No. 11, Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
559	U. O. No. 2260 Dated 10.01.2022	Prahlad S/o Sh. Kanha Ram, Ward No. 11, Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
560	U. O. No. 2256 Dated 10.01.2022	Ramesh Kumar S/o Sh. Nathu Ram, Ward No. 11, Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
561	U. O. No. 2252 Dated 10.01.2022	Sadhu Ram S/o Sh. Nathu Ram, Ward No. 11, Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
562	U. O. No. 2244 Dated 10.01.2022	Suresh Kumar S/o Sh. Ram Kumar, Ward No. 11, Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
563	U. O. No. 2248 Dated 10.01.2022	Begraj S/o Sh. Rekha Ram, Ward No. 11, Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
564	U. O. No. 2264 Dated 10.01.2022	Kurda Ram S/o Sh. Gheesa Ram, Ward No. 11, Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
565	U. O. No. 2268Dated 10.01.2022	Sadhu Ram S/o Sh. Chandru Ram, Ward No. 11, Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
566	U. O. No. 2272 Dated 10.01.2022	Moti Ram S/o Sh. Mala Ram, Ward No. 12, Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
567	U. O. No. 2280 Dated 10.01.2022	Gram Panchayat, Dhani Shyama,Tehsil Loharu, Distt. Bhiwani. “For insallation of drinking water Tubewell for general pulic.”		2,50,000	SDM Loharu
568	U. O. No. 2284 Dated 10.01.2022	Sh. Mangat Ram S/o Sohan, Vill. Gudha Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
569	U. O. No. 2288 Dated 10.01.2022	Gram Panchayat, Kalod, Tehsil Siwani, Distt. Bhiwani. “For purchasing of gym items.”		1,00,000	SDM Siwani
570	U. O. No. 2292 Dated 10.01.2022	Gram Panchayat, Kural, Tehsil Loharu, Distt. Bhiwani. “For purchasing of gym items.”		1,00,000	SDM Loharu
571	U. O. No. 2296 Dated 10.01.2022	Gram Panchayat, Mithi, Tehsil Siwani, Distt. Bhiwani. “For purchasing of gym items.”		1,00,000	SDM Siwani
572	U. O. No. 2300 Dated 10.01.2022	Pramanand S/o Sh. Indraj,Vill. Kural Bass, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
573	U. O. No. 2304 Dated 10.01.2022	Urmila D/o Sh. Dalip,Vill. Jhanjhra Sheoran, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
574	U. O. No. 2308 Dated 10.01.2022	Smt. Shakuntla W/o Sh. Brahma Nand,Vill. Singhani, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
575	U. O. No. 2312 Dated 10.01.2022	Sh. Attar Singh S/o Sh. Surat Singh,Vill. Singhani, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		30,000	SDM Loharu
576	U. O. No. 2316 Dated 10.01.2022	Smt. Prema W/o Sh. Krishan Kumar,Vill. Singhani Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
577	U. O. No. 2320 Dated 10.01.2022	Sh. Amar Singh S/o Sh. Chuni Lal,Vill. Singhani, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		30,000	SDM Loharu
578	U. O. No. 2324 Dated 10.01.2022	Sh. Neeraj Sharma S/o Sh. Rajender Sharma,Vill. Singhani, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		30,000	SDM Loharu
579	U. O. No. 2336 Dated 10.01.2022	The Time Organisation Trust, 1 st Floor, Halwasiya Mall, Hansi Gate, Bhiwani (Regd. No.582). “For purchasing of fodder for cows.”		1,00,000	SDM Bhiwani
580	U. O. No. 2344 Dated 10.01.2022	Shree Shyam Jyoti Mandal, Pilani Road, Near Electric Board,Loharu, Bhiwani (Regd. No. 00742). “For installationof Tubewell for general public.”		2,00,000	SDM Loharu
581	U. O. No. 2228 Dated 10.01.2022	SDO,OP S/u Sub Division No.2, Bhiwani. “For installation of D/E release Temp connection to Bharat Majra Mata Charitable Trust opposite Dyalu Maharaj Ashram, Loharu Road Bhiwani.”		4,67,564	SDM Bhiwani
582	U. O. No. 2276 Dated 10.01.2022	Deputy Commissioner, Bhiwani. “For prize distribution/momentoes given to the childrens participated in the District level Cultural Programme.”		2,34,000	SDM Bhiwani
583	U. O. No. 2332 Dated 10.01.2022	Hindu Dharma Prachar Prasar Foundation, Shop No. 102, Near Post Office, Old Bus Stand, Behal, Loharu Bhiwani (Regd. No.074748). “For distribution of medicine, Kambal,clothes, books & sewing mechine for poor neoples.”		5,00,000	SDM Loharu
584	U. O. No. 2346Dated 18.01.2022	Sombir S/o Sh. Sheesh Pal, Ward No. 9, Vill. Naloi, Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
585	U. O. No. 2348Dated 18.01.2022	Urmila W/o Sh. Kamlesh, Vill. Dhani Shyama, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		30,000	SDM Loharu
586	U. O. No. 2350Dated 18.01.2022	Udmi Ram S/o Sh. Shyo Chand, Ward No. 18, Behal Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
587	U. O. No. 2354Dated 18.01.2022	Gudde W/o Sh. Shankar, VPO, 938,4, Behal, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
588	U. O. No. 2358Dated 18.01.2022	Vijay Kumar S/o Sh. Jagdish,VPO Behal, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
589	U. O. No. 2362Dated 18.01.2022	Birbal Solanki S/o Sh. Prabhu Ram,VPO Behal, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
590	U. O. No. 2366Dated 18.01.2022	Sandeep S/o Sh. Pahlad, Vill. Mithi, Tehsil Siwani Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
591	U. O. No. 2370 Dated 18.01.2022	Rohtash S/o Sh. Sher Singh, Vill. Surpura Kalan, Tehsil Behal, Distt. Bhiwani. "For purchasing/repairing of rehari/clothes/medicine/books for livehood being poor financial position due to Covid-19 pandemic."		15,000	SDM Loharu
592	U. O. No. 2374 Dated 18.01.2022	Seeta Ram S/o Sh. Chanan Mal, Vill. Behal, Distt. Bhiwani. "For purchasing/repairing of rehari/ clothes/medicine/books for livehood being poor financial position due to Covid-19 pandemic."		15,000	SDM Loharu
593	U. O. No. 2378 Dated 18.01.2022	Jagmal S/o Sh. Begraj, Vill. Dhani Shyama, Tehsil Loharu Distt. Bhiwani. "For repairing of House being very poor financial position."		30,000	SDM Loharu
594	U. O. No. 2172 Dated 20.12.2021	Pravasi Ekta Manch Gurugram, # 840 Near Gauri Shankar Mandir, Sector-7, Extension Gurugram, Haryana (Regd. No. 9602). "For promotion of Cultural activities."		5,00,000	SDM Gurugram
595	U. O. No. 2184 Dated 20.12.2021	Physically Challenged Cricket Association of India, 6374, Gate No. 5, Sainath Chowk, Sector-3, Faridabad (Regd. No. 17257). "For organizing of Physically Challenged Cricket Tournament at Bhiwani and promotion sports activities/purchasing of sports kit."		8,00,000	SDM Faridabad
596	U. O. No. 2328 Dated 10.01.2022	Master Dayanand Memorial Educational Trust, Near PWD Rest House, Jhajjar (Regd. No. 4530). "For purchasing a books, computers, furniture and construction of rooms for general public."		5,00,000	SDM Jhajjar
597	U. O. No. 2342 Dated 18.01.2022	Jaibir Akhara AVM Khel Samiti, Village Bupania, District Jhajjar (Regd. No.151). "For repairing of Akhara AVM Khel Samiti building."		1,00,000	SDM Badli
598	U. O. No. 2340 Dated 10.01.2022	Shri Hari Education Society Ganesh Colony, Nasibpur, Tehsil Narnaul, Distt. Mahendergarh (Regd. No. 00024). "For construction of rooms and purchasing of furniture."		5,00,000	SDM Narnaul
599	U. O. No. 2382 Dated 21.01.2022	Ramchander S/o Sh. Seher Singh, Vill. Kharkhari, Tehsil Loharu, Distt. Bhiwani. "For repairing of House being very poor financial position."		50,000	SDM Loharu
600	U. O. No. 2386 Dated 21.01.2022	Shri Ramesh S/o Sh. Mai chand, Vill. Kharkhari, Tehsil Loharu, Distt. Bhiwani. "For repairing of House being very poor financial position."		50,000	SDM Loharu
601	U. O. No. 2390 Dated 21.01.2022	Surender Kumar S/o Sh. Jagram, Vill. Kharkhari, Tehsil Loharu, Distt. Bhiwani. "For repairing of House being very poor financial position."		50,000	SDM Loharu
602	U. O. No. 2394 Dated 21.01.2022	Telu Ram S/o Sh. Naurang Ram, Vill. Kharkhari, Tehsil Loharu, Distt. Bhiwani. "For repairing of House being very poor financial position."		50,000	SDM Loharu
603	U. O. No. 2395 Dated 21.01.2022	Naresh S/o Sh. Umed Singh, Vill. Kharkhari, Tehsil Loharu, Distt. Bhiwani. "For repairing of House being very poor financial position."		50,000	SDM Badhra
604	U. O. No. 2399 Dated 25.01.2022	Pawan Kumar S/o Sh. Rattan Singh, Vill. Jhanjhra Sheoran, Tehsil Loharu, Distt. Bhiwani. "For repairing of House being very poor financial position."		50,000	SDM Loharu
605	U. O. No. 2403 Dated 25.01.2022	Rajwanti W/o Sh. Deewan, Vill. Mandholi Kalan, Tehsil Behal, Distt. Bhiwani. "For repairing of House being very poor financial position."		50,000	SDM Loharu
606	U. O. No. 2407 Dated 25.01.2022	Shri Alakh Gaushala Trust, Behal, Distt. Bhiwani (regd No. 340/2001). " For purchasing of Tractor and Lodder for Gaushala."		8,65,000	SDM Loharu
607	U. O. No. 2411 Dated 25.01.2022	Sonu Devi D/o Sh. Krishan Kumar, Vill. Nakipur, Tehsil Loharu, Distt. Bhiwani. "For Higher Education being very poor financial position."		50,000	SDM Loharu
608	U. O. No. 2415 Dated 25.01.2022	Asha Kumari D/o Sh. Lok Ram, Vill. Nakipur, Tehsil Loharu, Distt. Bhiwani. "For Higher Education being very poor financial position ."		50,000	SDM Loharu
609	U. O. No. 2419 Dated 25.01.2022	Wazir Singh S/o Sh. Jagdish Chand, Vill. Kharkari, Tehsil Loharu, Distt. Bhiwani. "For repairing of House being very poor financial position."		50,000	SDM Loharu
610	U. O. No. 2423 Dated 25.01.2022	Gram Panchayat Mohila, Tehsil Siwani, Distt. Bhiwani. "For repairing of Harijan Choupal."		5,00,000	SDM Siwani
611	U. O. No. 2427 Dated 25.01.2022	Gram Panchayat Kudal, Tehsil Loharu, Distt. Bhiwani. "For repairing of Prajapat Choupal, Electricity Fitting, White Wash and Flooring etc."		5,00,000	SDM Loharu

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
612	U. O. No. 243 Dated 25.01.2022	SDO “OP” Sub Division, DHBVN Siwani, Distt. Bhiwani. “For Estimate for providing GSC DS connection from Village Dhulkot to Dhani Sulender Singh under OP Sub Division, Siwani.”		44,000	SDM Siwani
613	U. O. No. 2435 Dated 25.01.2022	Vijay Kumar S/o Shri. Chand, Vill. Kharkari-52, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
614	U. O. No. 2439 Dated 25.01.2022	Jai Bhagwan S/o Sh. Partap Singh , Vill. Kharkari-52, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
615	U. O. No. 2443 Dated 25.01.2022	Sunita Devi W/o Sh. Harish, Village . Barwa, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
616	U. O. No. 2447Dated 25.01.2022	Sonika W/o Sh. Sombir, Village . Behal, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
617	U. O. No. 2451 Dated 14.02.2022	Gram Panchayat Barwa, Tehsil Siwani, Distt. Bhiwani. “For construction of boundary wall near Goga ji Mandir for General public.”		50,000	SDM Siwani
618	U. O. No. 2455 Dated 14.02.2022	Himanshu Ranga S/o Sh. Sunil, Vill. Bakhtawarpura, Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
619	U. O. No. 2459 Dated 14.02.2022	Lado devi W/o Sh. Jai Singh, Vill. Bakhtawarpura, Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
620	U. O. No. 2463 Dated 14.02.2022	Kelapati W/o Sh. Dhan Singh, Vill. Bakhtawarpura, Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
621	U. O. No. 2467 Dated 14.02.2022	Gram Panchayat Barwa, Tehsil Siwani, Distt. Bhiwani. “For construction of boundary wall near Karni Mata Mandir for General public.”		50,000	SDM Siwani
622	U. O. No. 2471 Dated 14.02.2022	Gram Panchayat Barwa, Tehsil Siwani, Distt. Bhiwani.“For construction of boundary wall near Gauri Dadi Mandir for General public.”		50,000	SDM Siwani
623	U. O. No. 2479 Dated 14.02.2022	Shri Khatushyam Gaushala Sewa Samiti, Village Sandwa, Tehsil Tosham, Distt. Bhiwani. (Regd. N000112). “For purchasing of fodder for cows.”		5,00,000	SDM Tosham
624	U. O. No. 2483 Dated 14.02.2022	Shiv Kumar S/o Sh. Jai Parkash, Vill. Mithi, Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
625	U. O. No. 2487 Dated 14.02.2022	Rajpal S/o Sh. Ramphal, Vill. Surpura Khurd,Tehsil Behal, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
626	U. O. No. 2491 Dated 14.02.2022	Sandeep Kumar S/o Sh. Rajbir Singh, Vill. Surpura Khurd, Tehsil Behal, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
627	U. O. No. 2555 Dated 21.02.2022	Bhagwani W/o Sh. Shish Ram, Vill. . Budheri,Tehsil Behal, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
628	U. O. No. 2503 Dated 21.02.2022	Gyan Samriti Sant Guru Ravidas Sabha Siwani, V.P.O Siwani Distt. Bhiwani (Regd. No.02746) “For completion of Sant Guru Ravidas Sabha Building.”		15,00,000	SDM Siwani
629	U. O. No. 2507 Dated 21.02.2022	Govt. College for Girls, Loharu Distt. Bhiwani. “For purchasing of IT equipment/Computers, books and furniture for library.”		11,11,000	SDM Loharu
630	U. O. No. 2511 Dated 21.02.2022	Rajbir S/o Sh. Hawa Singh, Vill. Mandholi Khurd, Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
631	U. O. No. 2519 Dated 21.02.2022	Arya Pariar Gaushala Samiti, Vill. Gurera, Tehsil Siwani, Distt. Bhiwani. (Regd.No. 02090)“For purchasing of fodder for cows.”		11,00,000	SDM Siwani
632	U. O. No. 2523 Dated 21.02.2022	Shri Shyam Gaushala Sewa Society, Vill. Lilas, Tehsil Siwani, Distt. Bhiwani. (Regd.No. 02382) “For purchasing of fodder for cows.”		11,00,000	SDM Siwani
633	U. O. No. 2515 Dated 21.02.2022	Chaudhary Bansi Lal Govt College Loharu Distt. Bhiwani “For development of infrastructure in the College.”		5,00,000	SDM Loharu
634	U. O. No. 2527Dated 21.02.2022	Shri Radha Krishan Gaushala Samiti, Vill. Sohansara, Tehsil Loharu, Distt. Bhiwani. (Regd.No. 02354) “For purchasing of fodder and construction of shed.”		11,00,000	SDM Loharu
635	U. O. No. 2531 Dated 21.02.2022	Pushpa Devi W/o Sh. Satyawar, Vill. . Gagarwas, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
636	U. O. No. 2535 Dated 21.02.2022	Shri Khera Gaushala, Jan Kalyan Trust Khera, Vill. Khera, Tehsil Siwani, Distt. Bhiwani. (Regd.No. 1570) “For purchasing of fodder for cows.”		15,00,000	SDM Siwani

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
637	U. O. No. 2539 Dated 21.02.2022	Subhash S/o Sh. Diwana, Vill. Dhulkot, Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
638	U. O. No. 2543 Dated 21.02.2022	Balmiki Sudhar Mandal, Loharu, Distt. Bhiwani.(Regd.No.293) “For Completion /renovation of Vilmiki Choupal.”		2,00,000	SDM Loharu
639	U. O. No. 2551 Dated 21.02.2022	Seth Megh Ram Jindal Govt College Siwani, Distt. Bhiwani “For completion of building and development activities.”		15,00,000	SDM Siwani
640	U. O. No. 2547 Dated 21.02.2022	Pawan S/o Sh. Shankar Lal, Vill. Gagarwas, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
641	U. O. No. 2495 Dated 21.02.2022	Aastha Foundation, # 297, Ashok Vihar, Azad Nagar, Hisar, Distt. Hisar (Regd.No.10614) “For Construction of Martyr Gate/Construction of Library Hall/Stadium and purchasing of Sports items for general public of Village Naloi.”		21,00,000	SDM Hisar
642	U. O. No. 2499 Dated 21.02.2022	Kanwar Pal S/o Sh. Sudarshan Kumar, H.No. 746, New Parkash Nagar, Panipat Distt. Panipat. “For repairing of House being very poor financial position.”		2,00,000	SDM Panipat
643	U. O. No. 2475 Dated 14.02.2022	Arya Partinidhi Sabha, Dayanand Math, Rohtak (Regd. No.0154) Distt. Rohtak. “For construction/ repairing of Gurukul Building.”		2,00,000	SDM Rohtak
644	U.O.No.2559 dt. 07.03.2022.	Ram Niwas S/o Sh. Ramji Lal, Village-Surpura Khurd, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Loharu
645	U.O.No.2563 dt. 07.03.2022.	Ramesh Kumar S/o Sh. Puran Chand, Vill. Shamsawas, Tehsil Loharu, Distt. Bhiwani. “For repairing of house being very poor financial position.”		25,000	SDM Loharu
646	U.O.No.2567 dt. 07.03.2022.	XEN, Water Services Division, Loharu, Distt. Bhiwani. “For construction of VR Syphon at RD 6030 Bardu Chaina Minor in public interest.”		2,89,000	SDM Loharu
647	U.O.No.2571 dt. 07.03.2022.	Pritam S/o Sh. Amar Singh, Vill. Dhani Rahimpur, Tehsil Loharu, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Loharu
648	U.O.No.2575 dt. 07.03.2022.	Sunil Kumar S/o Sh. Meer Singh, Vill. Dhani Rahimpur, Tehsil Loharu, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Loharu
649	U.O.No.2579 dt. 07.03.2022.	Smt. Suman W/o Sh. Dharmender, Vill. Dhani Rahimpur, Tehsil Loharu, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Loharu
650	U.O.No.2583 dt. 07.03.2022.	Satish Kumar S/o Sh. Dindayal, Vill. Dhani Rahimpur, Tehsil Loharu, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Loharu
651	U.O.No.2587 dt. 07.03.2022.	Nagar Palika, Loharu, Distt. Bhiwani. “For construction of Nayak dharmshala for general public.”		21,00,000	SDM Loharu
652	U.O.No.2591 dt. 07.03.2022.	Shree Parshuram Brahman Dharmshala Samiti Barwa, Bhiwani (Regd No. 01940). “For construction/completion of dharmshala building.”		11,00,000	SDM Siwani
653	U.O.No.2595 dt. 07.03.2022.	Gram Panchayat, Gaindawas, Tehsil Siwani, Distt. Bhiwani. “For repairing of backward chaupal for general public use.”		5,00,000	SDM Siwani
654	U.O.No.2607 dt. 07.03.2022.	Principal Vaish College, Bhiwani. “For renovation of Hall and promotion of cultural activities.”		22,00,000	SDM Bhiwani
655	U.O.No.2611 dt. 07.03.2022.	Shakti S/o Sh. Chander Pal, Vill. Paju, Tehsil Behal, Distt. Bhiwani. “For treatment of Leg and Heart being poor financial position.”		50,000	SDM Loharu
656	U.O.No.2615 dt. 07.03.2022.	Rao Narhardas and Shakti Mata Sewa Samiti, Vill. Sukhdev Singh Ka Bass, Near Indian Petrol Pump, Dhani Rahimpur,Tehsil Loharu, Distt. Bhiwani(Regd No.01858). “For renovation of Kirana Talab near Gulab Giri Maharai.”		2,00,000	SDM Loharu
657	U.O.No.2619 dt. 07.03.2022.	Samunder S/o Sh. Jaipal, Vill. Kayla, Distt. Bhiwani. “For treatment of eyes being very poor financial position.”		20,000	SDM Bhiwani
658	U.O.No.2623 dt. 07.03.2022.	Smt. Sunder W/o Sh. Kuldeep Singh, Ward No. 9, Siwani Mandi, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Siwani
659	U.O.No.2627 dt. 07.03.2022.	Sumitra Devi W/o Sh. Sunil Kumar, Ward No. 2, Vakil Colony, Siwani Mandi, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Siwani
660	U.O.No.2631 dt. 07.03.2022.	Shiv Kumar S/o Sh. Jai Parkash, Vill. Mithi, Tehsil Siwani, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Siwani
661	U.O.No.2635 dt. 07.03.2022.	Gunpal S/o Sh. Ranjit, Vill. Mithi, Tehsil Siwani, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Siwani
662	U.O.No.2639 dt. 07.03.2022.	Smt. Lado Devi W/o Sh. Krishan Kumar, Ward No.5, Siwani, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Siwani

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
663	U.O.No.2643 dt. 07.03.2022.	Sh. Ishwar Singh, S/o Sh. Banwari Lal, Vill. Chahar Kalan, Tehsil Loharu, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Loharu
664	U.O.No.2647 dt. 07.03.2022.	Smt. Priyanka W/o Sh. Parveen, Vill. Chahar Kalan, Tehsil Loharu, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Loharu
665	U.O.No.2651 dt. 07.03.2022.	Sh. Balwan Singh S/o sh. Omkar Mal, Vill. Chahar Kalan, Tehsil Loharu, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Loharu
666	U.O.No.2655 dt. 07.03.2022.	Smt. Saroj W/o Sh. Rajender, Vill. Dhana Jogi, Tehsil Loharu, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Loharu
667	U.O.No.2659 dt. 07.03.2022.	Smt. Neelam W/o Sh. Surender, Vill. Siwach, Tehsil Siwani, Distt. Bhiwani. “For repairing of house being very poor financial position.”		20,000	SDM Siwani
668	U.O.No.2663 dt. 07.03.2022.	Smt. Saroj W/o Sh. Naresh, Vill. Siwach, Tehsil Siwani, Distt. Bhiwani. “For repairing of house being very poor financial position.”		20,000	SDM Siwani
669	U.O.No.2667 dt. 07.03.2022.	Smt. Babli W/o Sh. Kuldeep, Vill. Siwach, Tehsil Siwani, Distt. Bhiwani. “For repairing of house being very poor financial position.”		20,000	SDM Siwani
670	U.O.No.2671 dt. 07.03.2022.	Smt. Shakuntla W/o Sh. Sunil, Vill. Siwach, Tehsil Siwani, Distt. Bhiwani. “For repairing of house being very poor financial position.”		20,000	SDM Siwani
671	U.O.No.2675 dt. 07.03.2022.	Smt. Bimla W/o Sh. Ran singh, Vill. Siwach, Tehsil Siwani, Distt. Bhiwani. “For repairing of house being very poor financial position.”		20,000	SDM Siwani
672	U.O.No.2679 dt. 07.03.2022.	Smt. Rajbala W/o Sh. Rajesh, Vill. Siwach, Tehsil Siwani, Distt. Bhiwani. “For repairing of house being very poor financial position.”		20,000	SDM Siwani
673	U.O.No.2683 dt. 07.03.2022.	Gram Panchayat Singhani, Distt. Bhiwani. “For construction/completion of Parshu Ram Bhawan Building for general public.”		11,00,000	SDM Loharu
674	U.O.No.2687 dt. 07.03.2022.	Rakesh S/o Sh. Net Ram, Vill Barwas, Tehsil Loharu, Distt. Bhiwani. “For treatment of Head Injury being very poor financial position.”		50,000	SDM Loharu
675	U.O.No.2691 dt. 07.03.2022.	Rajender S/o Sh. Chanderbhan, Vill Ahmedwas Khera, Tehsil Loharu, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Loharu
676	U.O.No.2695 dt. 07.03.2022.	Girwar Singh S/o Sh. Yashpal Singh, Vill Sukhdev Singh ka Bass, Tehsil Loharu, Distt. Bhiwani. “For repairing of house being very poor financial position.”		1,00,000	SDM Loharu
677	U.O.No.2699 dt. 07.02.2022.	Nagar Palika, Siwani, Distt. Bhiwani. “For installation/repairing of street lights in Siwani Mandi.”		5,00,000	SDM Siwani
678	U.O.No.2703 dt. 07.03.2022.	Smt. Sushila W/o Sh. Sushil Kumar, vill Jhumpa Kalan, Tehsil Siwani, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Siwani
679	U.O.No.2707 dt. 07.03.2022.	Krishan Kumar S/o Sh. Nandlal, Vill Paju, Tehsil Behal, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Loharu
680	U.O.No.2711 dt. 07.03.2022.	Nagar Palika, Loharu, Distt. Bhiwani. “For promotion of sports activities for Baba Mast Ram Cricket Association.”		1,25,000	SDM Loharu
681	U.O.No.2715 dt. 07.03.2022.	Gram Panchayat Dhani Ramjas, Distt. Bhiwani. “For construction/repairing of Harijan Chaupal.”		11,00,000	SDM Siwani
682	U.O.No.2719 dt. 07.03.2022.	Sanskritik Manch, 430, Sector-13, HUDA, Distt. Bhiwani (Regd. No.00680). “For renovation of sanskritik manch, Bhiwani, building.”		2,00,000	SDM Bhiwani
683	U.O.No.2723 dt. 07.03.2022.	Shri Shyam Mandir Society, Motipura, Tehsil Siwani, Distt. Bhiwani (Regd. No.02184). “For repairing of society building for general public use.”		2,00,000	SDM Siwani
684	U.O.No.2731 dt. 07.03.2022.	Manesh D/o Sh. Raju, Vill Beran, Tehsil Behal, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Loharu
685	U.O.No.2735 dt. 07.03.2022.	Kamla Devi W/o Sh. Jaipal, vill Budheri, Tehsil Loharu, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Loharu
686	U.O.No.2739 dt. 07.03.2022.	Ram Avtor S/o Nand Lal, Vill Dhigawa Jatan, Tehsil Loharu, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Loharu
687	U.O.No.2743 dt. 07.03.2022.	SDO, Operation, Sub Division DHBVN Siwani, Distt. Bhiwani. “For shifting of HT PCC pole on 11 KV Mohilla RDS Feeder SOP to Sh. Krishan Kumar S/o Sh. Kanha Ram, Vill Gudha, Distt. Bhiwani in public interest.”		17,000	SDM Siwani
688	U.O.No.2751 dt. 07.03.2022.	Gram Panchayat, Dhigawa Jattan, Distt. Bhiwani. “For construction of Nayak Chaupal for general public.”		11,00,000	SDM Loharu
689	U.O.No.2759 dt. 07.03.2022.	Shree Pahari Mata Gaushala Dham Prabandhan Samiti, Pahari, Distt. Bhiwani (Regd. No.113). “For purchasing of fodder for cows.”		1,00,000	SDM Loharu

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
690	U.O.No.2763 dt. 07.03.2022.	Gram Panchayat, Kural, Tehsil Loharu, Distt. Bhiwani. “For construction of Hall in Harijan Chaupal for general public use.”		5,00,000	SDM Loharu
691	U.O.No.2767 dt. 07.03.2022.	Smt. Bhani Devi W/o sh. Sube Singh, Vill Bidhwan, Tehsil Siwani, Distt. Bhiwani. “For treatment of Paralysis being poor financial position.”		50,000	SDM Siwani
692	U.O.No.2771 dt. 07.03.2022.	SDO, Operation Sub Division DHBVN Siwani Distt. Bhiwani. “For S/Estt. for prov. FPO connection sub to Sh. Mahender S/o Sh. Bihari Lal, Vill. Siwani, Distt. Bhiwani public interest.”		3,29,000	SDM Siwani
693	U.O.No.2775 dt. 07.03.2022.	Smt. Inderawati W/o Sh. Bhalleram, Vill. Siwach, Tehsil Siwani, Distt. Bhiwani. “For repairing of house being very poor financial position.”		20,000	SDM Siwani
694	U.O.No.2779 dt. 07.03.2022.	Smt. Krishana W/o Sh. Bhim Singh, Vill. Siwach, Tehsil Siwani, Distt. Bhiwani. “For repairing of house being very poor financial position.”		20,000	SDM Siwani
695	U.O.No.2783 dt. 07.03.2022.	Smt. Rambhateri W/o Sh. Satbir, Vill. Siwach, Tehsil Siwani, Distt. Bhiwani. “For repairing of house being very poor financial position.”		20,000	SDM Siwani
696	U.O.No.2787 dt. 07.03.2022.	Smt. Bimla W/o Sh. Omprakash, Vill. Siwach, Tehsil Siwani, Distt. Bhiwani. “For repairing of house being very poor financial position.”		20,000	SDM Siwani
697	U.O.No.2791 dt. 07.03.2022.	Smt. Meenu W/o Sh. Raj Kumar, Vill. Bisalwas, Tehsil Loharu, Distt. Bhiwani. “For repairing of house being very poor financial position.”		50,000	SDM Loharu
698	U.O.No.2795 dt. 07.03.2022.	Smt. Suman W/o Sh. Sombir, Vill. Siwach, Tehsil Siwani, Distt. Bhiwani. “For repairing of house being very poor financial position.”		20,000	SDM Siwani
699	U.O.No.2799 dt. 07.03.2022.	Gram Panchayat, Mandholi Khurd, Distt. Bhiwani. “For construction of water tank for general public near main chowk tubewell.”		3,00,000	SDM Siwani
700	U.O.No.2803 dt. 07.03.2022.	Gram Panchayat, village-Devsar, Distt. Bhiwani. “For construction of Toilet & Bathroom in Banjara Dhani, Devsar.”		2,00,000	SDM Siwani
701	U.O.No.2819 dt. 10.03.2022.	Dr. Bhimrao Ambedkar Yuva Club Trust Naloi, Distt. Bhiwani (Regd. No. 3492). “For purchasing of blankets, sewing machines food to weekly/poor persons in public interests”		2,00,000	SDM Siwani
702	U.O.No.2823 dt. 10.03.2022.	Gram Panchayat, Behal, Distt. Bhiwani. “For beautification of Brahmkumaris park.”		2,00,000	SDM Loharu
703	U.O.No.2815 dt. 10.03.2022.	Smt. Meena Goyal W/o Sh. Sanjay Goyal, Ward No. 20, Behal, Distt. Bhiwani. “For repairing of House being very poor financial position.”		15,000	SDM Loharu
704	U.O.No.2811 dt. 10.03.2022.	Randheer S/o Sh. Lal Chand, Ward No. 5, Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		15,000	SDM Siwani
705	U.O.No.2807 dt. 10.03.2022.	Narshi S/o Sh. Mahender Singh, Vill. Bakhtawarpura, Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
706	U.O.No.2827 dt. 16.03.2022.	Rajender S/o Sh. Deepchand, Vill Patwan, Tehsil Behal, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
707	U.O.No.2831 dt. 16.03.2022.	Aditya S/o Sh. Surender Singh, Ward No. 3, Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
708	U.O.No.2835 dt. 16.03.2022.	Ram Singh S/o Sh. Ganpat Singh, Vill. Jhanjra Bass, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
709	U.O.No.2839 dt. 16.03.2022.	M.D. High School, Baralu, Distt. Bhiwani (Regd No. 19/173-07 PS(4). “For promotion of sports activities and purchasing of sports items.”		2,00,000	SDM Loharu
710	U.O.No.2847 dt. 16.03.2022.	SDO “OP” Sub Division, DHBVN Loharu, Distt. Bhiwani. “For Estimate for Shifting of HT Line on 11 KV Gaushala AP Feeder for remove a dangerous crossing point in Nayak Basti, Rahimpur, Distt. Bhiwani for public interest.”		1,19,000	SDM Loharu
711	U.O.No.2851 dt. 16.03.2022.	Smt. Sharmila W/o Sh. Jai Pal, Vill Bisalwas, Tehsil Loharu, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Loharu
712	U.O.No.2855 dt. 16.03.2022.	Smt. Neelam W/o Sh. Shamsher Singh, Vill Talwani, Tehsil Siwani, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
713	U.O.No.2859 dt. 16.03.2022.	Baba Ram Dev Mandir Samiti, VPO Barwa, Distt. Bhiwani(Regd No. 954). “For completion of smiti Hall for general public.”		2,00,000	SDM Siwani
714	U.O.No.2863 dt. 16.03.2022.	Prem Kumar S/o Sh. Norang Lal, Vill Behal, Distt. Bhiwani. “For treatment of his daughter Leg being very poor financial position.”		50,000	SDM Loharu
715	U.O.No.2866 dt. 16.03.2022.	Municipal Committee, Siwani, Distt. Bhiwani. “For purchase of open gym equipments.”		2,65,000	SDM Siwani

Sr. No.	Authority	Place and purpose		Amount Rs.	Executing Agency
	No. & Date				
1	2	3	4	5	6
716	U.O.No.2870 dt. 16.03.2022.	Shrikant S/o Sh. Raj Kumar, Vill Behal, Distt. Bhiwani. “For treatment of his daughter Leg being very poor financial position.”		50,000	SDM Loharu
717	U.O.No.2878 dt. 16.03.2022.	Manvir Singh S/o Shree Chand, Ward No. 2, Behal, Distt. Bhiwani. “For repairing of House being very poor financial position.”		50,000	SDM Siwani
718	U.O.No.2874 dt. 16.03.2022.	Baba Phoolnath Gaushala Jewra, Kirori Road, Vill Jewra, Tehsil Barwala, Distt. Hisar (Regd No. 01607). “For purchasing of fodder for cows.”		1,00,000	SDM Barwala
719	U.O.No.2727 dt. 07.03.2022.	Baba Mukand Dass Gaushala, Vill Nangal Chaudhary, Distt. Mahendergarh (Regd. No. 71). “For purchasing of fodder for cows.”		1,00,000	SDM Mahender-garh
720	U.O.No.2603 dt. 07.03.2022.	Secretary, Maharashi Dayanand University, Sports Council, Rohtak. “For diet/refreshment of the players and promotion of sports activities.”		5,00,000	SDM Rohtak
721	U.O.No.2747 dt. 07.03.2022.	Arya Hindi Sanskrit Mahavidhalya, Charkhi Dadri (Regd. No. 72). “For purchasing of books for Library.”		2,00,000	SDM Charkhi Dadri
722	U.O.No.2755 dt. 07.03.2022.	Maharana Pratap Jan Sewa Trust, Sanjarwas Distt. Ch. Dadri, (Regd. No. 1052). “For construction of Maharana Pratap Trust Building for general public.”		11,00,000	SDM Charkhi Dadri
723	U.O.No.2843 dt. 16.03.2022.	Amateur Kabaddi Association Haryana, Dalal Residency Near Tikona Park, Distt. Ch. Dadri, (Regd. No. 02346). “For diet/refreshment of the players and promotion of sports activities.”		5,00,000	SDM Charkhi Dadri

Allocation of Discretionary Grants sanctioned by Sh.Manohar Lal, Hon'ble Chief Minister, Haryana,				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.CMS-1 GA/2021/3544 dt.22.04.2021	Vidhyarthi Kalyan Trust (Regn. No. 5643), # 1518, Sector-9, Ambala City, Distt. Ambala. "For construction of Bhawan."	11,00,000	SDO (C), Ambala City.
2	U.O.No.CMS-1 GA/2021/3551 dt.22.04.2021	Smt. Chander Bala W/o Sh. Subhash Chander, # 1560/7, Patiala Chowk, Near Old Power House, Jawar Nagar, Jind. (Mb.9416090295). "Financial assistance to Smt. Chander Bala for her cancer treatment, being poor."	1,00,000	SDO(C), Jind.
3	U.O.No.CMS-1 GA/2021/3552 dt.22.04.2021	Smt. Poonam W/o Sh. Anil Kumar, # 2431, Near DAV School, Sector-10, Jind. (Mb.7015653438) "Financial assistance to Smt. Poonam for treatment of her son being in Comma, being poor."	1,00,000	SDO (C), Jind.
4	U.O.No.CMS-1 GA/2021/3710 dt.03.05.2021	Director, PGIMER, Chandigarh (Private Grant Account). "Financial assistance for treatment/provision of Injection Anakinra for Master Vikramaditya S/o Sh. Abhinav Katyal (CR No. 2021-0164-0226, PRC No. 7750) Deptt. of Pediatrics, PGIMER."	4,20,000	SDO (C), Panchkula.
5	U.O.No.CMS-1 GA/2021/3716 dt.03.05.2021	Haryana Kala Parishad Kurukshetra, Distt. Kurukshetra. "For organizing cultural activities."	2,50,000	SDO (C), Kurukshetra.
6	U.O.No.CMS-1 GA/2021/3721 dt.04.05.2021	Smt. Bharti Chhabra W/o Sh. Tony Chhabra, #44/9, Ram Nagar, Near Gulshan Sweet, Karnal, Distt. Karnal. "For financial assistance to Smt. Bharti Chhabra for liver treatment of her husband, being poor."	1,00,000	SDO (C), Karnal.
7	U.O.No.CMS-1 GA/2021/3761 dt.11.05.2021	Smt. Santosh Kumari W/o Late Sh. Bharat Singh, Vill. Baragarh, Tehsil Naraingarh, Distt. Ambala. "Financial assistance to Smt. Santosh Kumari to compensate the loss due to death of her husband in road accident."	2,00,000	SDO (C), Naraingarh.
8	U.O.No.CMS-1 GA/2021/3832 dt.24.05.2021	Kalpna Chawla Govt. Medical College & Hospital, Karnal. "For purchase of ECMO Machines (Xenios Console) for Kalpna Chawla Govt. Medical College & Hospital, Karnal."	49,28,000	SDO (C), Karnal.
9	U.O.No.CMS-1 GA/2021/4008 dt.31.05.2021	Smt. Pramila Dixit W/o Late Sh. Rohit Sardana, Flat No.1806B, Tower-2, Panchsheel Wellington, Crossing Republic, Ghaziabad, Uttar Pradesh-201016. "Financial assistance to Smt. Pramila Dixit to compensate the loss due to sudden death of her husband due to heart failure."	5,00,000	Under Secretary CM Cell-II
10	U.O.No.CMS-1 GA/2021/4060 dt.03.06.2021	Sh. Deepak S/o Sh. Ramesh Kumar, VPO Pur, Tehsil Bawani Khera, Distt. Bhiwani. "Financial assistance to Sh. Deepak for knees surgery treatment of his mother, being poor."	2,00,000	SDO (C) Bhiwani.
11	U.O.No.CMS-1 GA/2021/4064 dt.03.06.2021	Smt. Nirmal Bhardwaj W/o Late Sh. B K Bhardwaj, #212, Sector 13, Urban Estate, Kurukshetra. "Financial assistance to Smt. Nirmal Bhardwaj for construction of house, being poor."	2,00,000	SDO (C) Kurukshetra.
12	U.O.No.CMS-1 GA/2021/4120 dt.09.06.2021	Vidyalaya Vikas Nidhi, KV Budain, Kendriya Vidyalaya, Vill. Budain, TeshilUchana, Distt. Jind. "For providing of Electricity Supply Connection to Kendriya Vidyalaya at Vill. Budain, Tehsil Uchana, Jind."	53,13,700	SDO (C), Uchana.
13	U.O.No.CMS-1 GA/2021/4120 dt.09.06.2021	Executive Engineer, Public Health Engineering Div. Narwana, Distt. Jind. "For laying of Water Supply Pipe line from Water Works Budain to Kendriya Vidyalaya, Budain, Tehsil Uchana, Distt. Jind."	56,14,000	SDO (C), Uchana.
14	U.O.No.CMS-1 GA/2021/4183 dt.15.06.2021	People for Animals (Regd.), #14, Ashoka Road, New Delhi-110001. "For Re-construction of Boundary Wall, Large animal Sheds in the Hospital/Shelter for animals in Vill. Sadhrana, Distt. Gurugram."	25,00,000	Under Secretary CM Cell-II
15	U.O.No.CMS-1 GA/2021/4186 dt.16.06.2021	Smt. Vandana Sharma W/o Sh. Inderjeet Sharma, #44B, Professor Colony, Yamunanagar. "Financial assistance to Smt. Vandana Sharma for heart treatment of her husband, being poor."	1,00,000	SDO (C), Jagadhari.
16	U.O.No.CMS-1 GA/2021/4187 dt.16.06.2021	Sh. Harpal S/o Sh. Roop Chand, VPO Kanharwas, Tehsil Kosli, Distt. Rewari. "Financial assistance to Sh. Harpal to compensate the loss due to death of his son (Rohit Kumar) in road accident."	1,00,000	SDO (C), Kosli.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
17	U.O.No.CMS-1 GA/2021/4341 dt.22.06.2021	Smt. Madhvi Devi W/o Late Sh. Purushotam Sharma, #595/5, Old Housing Board Colony Extension, Sonapat. "Financial assistance to Smt. Madhvi Devi to compensate the loss due to death of her husband due to Covid-19."	2,00,000	SDO (C), Sonapat.
18	U.O.No.CMS-1 GA/2021/4642 dt.07.07.2021	Smt. Sunita Channa W/o Late Sh. Parveen Channa, #C-80, Dabua Colony, Faridabad. "Financial assistance to Smt. Sunita Channa for liver T.B. treatment of his son (Bhavya Channa), being poor."	1,00,000	SDO (C), Faridabad.
19	U.O.No.CMS-1 GA/2021/4646 dt.07.07.2021	Sh. Neeraj Singla S/o Sh. Jagdish Chand, #72, Ward No.18, Prakash Vihar Colony, Palwal-121102. "Financial assistance to Sh. Neeraj Singla for SARS-COV-2 treatment of his wife, being poor."	1,00,000	SDO (C), Palwal.
20	U.O.No.CMS-1 GA/2021/4699 dt.12.07.2021	Sh. Kashmiri Lal S/o Sh. Kushhal Chand, #655, Vill. Anwal, Distt. Rohtak. "Financial assistance to Sh. Kashmiri Lal for his heart treatment and for treatment of his wife for hypertension, being poor."	1,20,000	SDO (C), Rohtak.
21	U.O.No.CMS-1 GA/2021/4703 dt.12.07.2021	Sh. Sunil Kumar S/o Sh. Rohtash, #DL 574, Jawahar Nagar camp, near Balmiki park, ward no.11, Distt. Palwal. "Financial assistance to Sh. Sunil Kumar for treatment of his son for head injury, being poor."	1,00,000	SDO (C), Palwal.
22	U.O.No.CMS-1 GA/2021/4836 dt.15.07.2021	Anhad Education and Health Welfare Society (Regn. No. 0083), Patiala Chowk, Jind. "For purchase of Therapy Lab Equipments (Physiotherapy, Speech Therapy, Occupational Therapy) for Divyang Students."	2,00,000	SDO (C), Jind.
23	U.O.No.CMS-1 GA/2021/4840 dt.15.07.2021	Hind Middle Management Society (Regd.), Bainsi, Tehsil & Distt. Nuh. "For construction of Hostel, Computer Lab and Science Lab in Hind Senior Secondary School."	11,00,000	SDO (C), Nuh.
24	U.O.No.CMS-1 GA/2021/4844 dt.15.07.2021	Bhagwan Valmiki Samaj Kalyan Society Kansapur (Regn. No. 00992), #3375, Ashok Vihar Colony, Kansapur, Yamunanagar. "For construction of Community Hall."	5,00,000	SDO (C), Jagadhari.
25	U.O.No.CMS-1 GA/2021/4844 dt.15.07.2021	Sh. Sukhpal S/o Sh. Ram Singh, Vill. Rampur Majra, PO Sabapur, Distt. Yamunanagar. "Financial assistance to Sh. Sukhpal for his treatment injured in road accident, being poor."	50,000	SDO (C), Jagadhari.
26	U.O.No.CMS-1 GA/2021/4844 dt.15.07.2021	Smt. Brij Bala W/o Late Sh. Vimal Rai, #931, Sharma Colony, Camp, Yamunanagar. "Financial assistance to Smt. Brij Bala for her cancer treatment, being poor."	50,000	SDO (C), Jagadhari.
27	U.O.No.CMS-1 GA/2021/4845 dt.15.07.2021	Sh. Abhishek S/o Sh. Navab Singh, Vill. Gogpur, Distt. Kurukshetra. "Financial assistance to Sh. Abhishek to compensate the loss due to death of his mother in road accident."	1,00,000	SDO (C), Thanesar.
28	U.O.No.CMS-1 GA/2021/5117 dt.26.07.2021	Punjabi Sabha Palwal (Regn. No.1407), Punjabi Dharamshala, New Colony, Palwal. "For construction of Dr. Mangal Sain Bhawan at Punjabi Dharamshala Palwal for general public use."	21,00,000	SDO (C), Palwal.
29	U.O.No.CMS-1 GA/2021/5228 dt.02.08.2021	Kashyap Rajput (Punjabi) Welfare Society (Regn No. 01292), Devi Nagar, Ambala City. "For construction of Kashyap Samaj Dharamshala in Devi Nagar."	11,00,000	SDO (C), Ambala City.
30	U.O.No.CMS-1 GA/2021/5247 dt.03.08.2021	Shri Jeevan Muktdharmarth Trust (Regd.), Shri Anant Prem Mandir, Nadi Mohalla, Ambala City. "For construction of Community Hall and renovation of Trust Building."	11,00,000	SDO (C), Ambala City.
31	U.O.No.CMS-1 GA/2021/5251 dt.03.08.2021	Miss Nidhi Goyal D/o Sh. Fateh Chand Goyal, Mohalla Chanduwada, Narnaul, Distt. Mahendergarh. "Financial assistance to Miss Nidhi Goyal to compensate the loss due to death of her mother due to COVID-19."	1,00,000	SDO (C), Narnaul
32	U.O.No.CMS-1 GA/2021/5397 dt.10.08.2021	Smt. Mamta W/o Sarwan, Vill. DhandaKheri, Distt. Jind. "Financial assistance to Smt. Mamtato compensate the loss due to death of her husband due to Cancer."	1,00,000	SDO (C), Jind.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
33	U.O.No.CMS-1 GA/2021/5401 dt.10.08.2021	Smt. Meena W/o Sh. Rakesh Kumar, Vill. Ganjbad, Tehsil & Distt. Panipat. “Financial assistance to Smt. Meena to compensate the loss due to death of her husband due to Heart disease.”	1,00,000	SDO (C), Panipat.
34	U.O.No.7/2021- 1GA/CMS/5573 dt.23.08.2021	Sh. Surya Dev Sharma S/oSh. Dharmender Dev, #5/379, Arya Bhawan, Indira Colony, Near Old Power House, Sonapat. “Financial assistance to Sh. Surya Dev Sharma for cancer treatment of his mother, being poor.”	1,00,000	SDO (C), Sonapat.
35	U.O.No.7/2021- 1GA/CMS/5577 dt.23.08.2021	Sh. Deepak Khandelwal S/o Sh. Ramavtar Gupta, B-37, Dayalbagh, Faridabad. “Financial assistance to Sh. Deepak Khandelwal for heart treatment of his mother, being poor.”	75,000	SDO (C), Faridabad.
36	U.O.No.7/2021- 1GA/CMS/5581 dt.23.08.2021	Sh. Raghbir Singh S/o Sh. Singh Ram, Vill. Dadupur Khurd, Tehsil Nilokheri, Distt. Karnal. “Financial assistance to Sh. Raghbir Singh to compensate the loss due to murder of his son Vikas urfPintu.”	1,00,000	SDO (C), Karnal.
37	U.O.No.7/2021- 1GA/CMS/5581 dt.23.08.2021	Sh. Sanjeev Kumar S/o Sh. Diyal Singh, Vill. Pujam, Nilokheri, Distt. Karnal. “Financial assistance to Sh. Sanjeev Kumar for repair of house, being poor.”	1,00,000	SDO (C), Karnal.
38	U.O.No.7/2021- 1GA/CMS/5673 dt.24.08.2021	Smt. Kavita W/o Late Sh. Surinder Kumar, #131-B, Gali No.1,Mukarmpur / Vasant Vihar, Karnal. “Financial assistance to Smt. Kavita to compensate the loss due to death of her husband due to COVID-19.”	1,00,000	SDO (C), Karnal.
39	U.O.No.7/2021- 1GA/CMS/5665 dt.24.08.2021	Sh. Suresh Kumar S/o Sh. Paji Ram, Vill. Dadlana, Distt. Panipat. “Financial assistance to Sh. Suresh Kumar for Paralysis treatment of his son (Sachin Kumar), being poor.”	1,00,000	SDO (C), Panipat.
40	U.O.No.7/2021- 1GA/CMS/5669 dt.24.08.2021	Miss Radhika D/o Sh. Kuldeep Kumar, Vill. Chhillar, PO Dudhwa, Distt. Charkhi Dadri. “Financial assistance to Miss Radhika for her higher education, being poor.”	1,00,000	SDO (C), Charkhi Dadri.
42	U.O.No.7/2021- 1GA/CMS/5677 dt.24.08.2021	Smt. Kiran Bala W/o Deepak Kumar, #531/9, Dayal Bagh Colony, Near Midha Hospital, Jind. “Financial assistance to Smt. Kiran Bala to compensate the loss due to death of her husband due to COVID-19.”	1,00,000	SDO (C), Jind.
43	U.O.No.7/2021- 1GA/CMS/5712 dt.26.08.2021	Sh. Ishwar Dass S/o Ram Dhan, Ajmer Basti, Bhiwani Road, Jind. “Financial assistance to Sh. Ishwar Dass for his cancer treatment, being poor.”	1,00,000	SDO (C), Jind.
44	U.O.No.7/2021- 1GA/CMS/5770 dt.01.09.2021	Shree Arora Sabha Narnaul (Regd.), Narnaul, Distt. Mahendergarh. “For construction of Arora Sabha Bhawan (Punjabi Dharamshala) for general public use.”	11,00,000	SDO (C), Narnaul.
45	U.O.No.7/2021- 1GA/CMS/5774 dt.01.09.2021	Smt. Parmeshvari W/oSh. Govardhan, #1236/1, Indira Colony, Rohtak. “Financial assistance to Smt. Parmeshvari to compensate the loss due to death of her husband due to COVID-19.”	1,00,000	SDO (C), Rohtak.
46	U.O.No.7/2021- 1GA/CMS/5778 dt.01.09.2021	Sh. Avtar Singh S/o Palvinder Singh, Vill. Uplana, Tehsil Assandh, Distt. Karnal. “Financial assistance to Sh. Avtar Singh for Kidney disease treatment of his wife, being poor.”	1,00,000	SDO (C), Assandh.
47	U.O.No.7/2021- 1GA/CMS/5782 dt.01.09.2021	Sh. Harinder Kumar S/oSh. Narang Singh, DeraNizampur, Ghel, Distt. Ambala. “Financial assistance to Sh. Harinder Kumar for Black Fungus (Mucormycosis) treatment of his father, being poor.”	2,00,000	SDO (C), Ambala City.
48	U.O.No.7/2021- 1GA/CMS/5786 dt.01.09.2021	Maa Vaishno Bala Ji Sewa Samiti (Regn. No. 01436), Mohalla Shah Vilayat, Near Hanuman Mandir, Partap Gate, Kaithal. “For construction of Multipurpose Hall for general public use.”	10,00,000	SDO (C), Kaithal.
49	U.O.No.7/2021- 1GA/CMS/5786 dt.01.09.2021	Dr. Bhimrao Ambedkar Sabha (Regd.), Vill. Kutabpur, Distt. Kaithal. “For construction of Dr. Bhimrao Ambedkar Bhawan for general public use.”	10,00,000	SDO (C), Kaithal.
50	U.O.No.7/2021- 1GA/CMS/5786 dt.01.09.2021	Shree Sat JindaKalyanaSewa Samiti (Regn. No. 102), Partap Gate, Kaithal. “For construction of Multipurpose Hall for general public use.”	5,00,000	SDO (C), Kaithal.
51	U.O.No.7/2021- 1GA/CMS/5983 dt.13.09.2021	Smt. Hamlata W/o Sh. Seeta Ram, Vill. Chandhat, Tehsil & Distt. Palwal. “Financial assistance to Smt. Hamlata for treatment of her husband (in comma after accident), being poor.”	1,00,000	SDO (C), Palwal.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
52	U.O.No.7/2021-1GA/CMS/5988 dt.13.09.2021	Sewa Sangh Kaithal (Regn. No.00143), Sewa Sangh SewaSadon, Jawahar Park, Park Road, Kaithal. "For purchase of Machines / Equipments for Sewa Sangh Eye Donation Bank for needy persons."	11,00,000	SDO (C), Kaithal.
53	U.O.No.7/2021-1GA/CMS/5992 dt.13.09.2021	Shri Mair Kshetriya Sunar Sabha (Regn. No.02300), Thanesar, Kurukshetra. "For construction / repair of Dharamshala."	5,00,000	SDO (C), Thanesar.
54	U.O.No.7/2021-1GA/CMS/6020 dt.13.09.2021	Smt. Meera W/o Sh. Suresh Kumar, H. No.149, Ward No.31, Shorgir Basti, Thanesar, Distt. Kurukshetra. "Financial assistance to Smt. Meera to compensate the loss due to death of her son (Vansh) in house collapse due to heavy rain on 06.08.2021."	2,00,000	SDO (C), Thanesar.
55	U.O.No.7/2021-1GA/CMS/5996 dt.13.09.2021	Sh. Raju S/o Sh. Teji Ram, #532, Near Water Tank, Punhana, Distt. Nuh. "Financial assistance to Sh. Raju for Blood Cancer treatment of his Son (Rakesh Saini), being poor."	2,00,000	SDO (C), Punhana.
56	U.O.No.7/2021-1GA/CMS/6012 dt.13.09.2021	Bhagwan Parshuram Aadi Gaur Brahmin Samaj (Regn. No. HR-654/2017-01171), Punhana, Distt. Nuh. "For construction of Hall and Veranda for general public use."	5,00,000	SDO (C), Punhana.
57	U.O.No.7/2021-1GA/CMS/6000 dt.13.09.2021	Smt. Sapna W/o Sonu, Vill. Girawar, Tehsil Meham, Distt. Rohtak. "Financial assistance to Smt. Sapna for her cancer treatment, being poor."	1,50,000	SDO (C), Meham.
58	U.O.No.7/2021-1GA/CMS/6004 dt.13.09.2021	Sh. Ranbir Singh Thakur S/o Sh. Bans Bahadur Singh, #702, Near Modern School, Sector 17, Faridabad. "Financial assistance to Sh. Ranbir Singh Thakur for his Severe Acute Necrotizing Pancreatitis treatment, being poor."	75,000	SDO (C), Faridabad.
59	U.O.No.7/2021-1GA/CMS/6008 dt.13.09.2021	Miss Neha Devi D/oSh. Naresh Kumar,Vill. Bakhtua, POKurali, Tehsil Naraingarh Distt. Ambala. "Financial assistance to Miss Neha Devi for treatment of her mother injured in road accident & brain haemorrhage / paralysis treatment of her father, being poor."	1,00,000	SDO (C), Naraingarh.
60	U.O.No.7/2021-1GA/CMS/6016 dt.13.09.2021	Smt. Mesri W/o Sh. Rughvir, #444, VPO Israna, Distt. Panipat. "Financial assistance to Smt. Mesri to compensate the loss due to fire at her house on 26.04.2021, being poor."	1,00,000	SDO (C), Panipat.
61	U.O.No.7/2021-1GA/CMS/6024 dt.13.09.2021	Smt. Nirmala W/o Late Sh. Krishan Kumar, Mohalla Dalyan, VPO Kosli, Distt. Rewari. "Financial assistance to Smt. Nirmala to compensate the loss due to death of her husband due to electrocution."	1,00,000	SDO (C), Kosli.
62	U.O.No.7/2021-1GA/CMS/6028 dt.13.09.2021	Smt. Sushila W/o Sh. Dalbir Singh, VPO Khurdban, Tehsil Radaur, Yamunanagar. "Financial assistance to Smt. Sushila for blood cancer treatment of her husband, being poor."	1,00,000	SDO (C), Radaur.
63	U.O.No.7/2021-1GA/CMS/6095 dt.20.09.2021	The Treasurer, Christian Medical College, Vellore, Tamilnadu-632004. "For contribution towards Thalassemia Major treatment of Ms. Kashish Dhamija (CMC Hospital No.860439F) D/o Sh. Sandeep Kumar, being poor."	5,00,000	Under Secretary CM Cell-II
64	U.O.No.7/2021-1GA/CMS/6231 dt.24.09.2021	Sh. Mukesh S/o Sh. Shishpal, 365/30, Ward No.3, Budha Baba Basti, Bhiwani Road, Jind. "Financial assistance to Sh. Mukesh for his cancer treatment, being poor."	1,00,000	SDO (C) Jind.
65	U.O.No.7/2021-1GA/CMS/6284 dt.29.09.2021	Chandigarh Press Club, Chandigarh. "For development of Press Club i.e installation of Solar Panels at the Chandigarh Press Club premises, welfare of Journalists and for organizing sports activities."	32,00,000	SDO (C) Panchkula.
66	U.O.No.7/2021-1GA/CMS/6313 dt.30.09.2021	Sain Samaj Charitable Trust (Regn. No.11166), Rohtak. "For construction of Community Hall, Library and Music Arts Centre at Baje Bhagat Memorial."	11,00,000	SDO (C) Rohtak.
67	U.O.No.7/2021-	Hindu Shiksha Samiti (Regn. No. 00436/2015),	21,00,000	SDO (C)

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	1GA/CMS/6321	Sanskriti Bhawan, Kurukshetra. "For construction of		Thanesar.
68	U.O.No.7/2021-1GA/CMS/6546	Haryana State Cycling Association (Regn. No.06926), Haryana Armed Police, Madhuban, Karnal. "For	15,00,000	SDO (C) Karnal.
69	U.O.No.7/2021-1GA/CMS/6747	Smt. Kavita Rani W/o Late Sh. Dinesh Kumar, Vill. LohariJatu, Distt. Bhiwani. "Financial assistance to	2,00,000	SDO (C), Bhiwani.
70	U.O.No.7/2021-1GA/CMS/6747	Sh. Rajender S/o Sh. Ram Kumar, Vill. LohariJatu, Distt. Bhiwani. "Financial assistance to Sh. Rajender	1,00,000	SDO (C), Bhiwani.
71	U.O.No.7/2021-1GA/CMS/6747	Sh. Rakesh Sharma S/o Sh. Naresh Kumar, Vill. LohariJatu, Distt. Bhiwani. "Financial assistance to Sh.	1,00,000	SDO (C), Bhiwani.
72	U.O.No.7/2021-1GA/CMS/6753	Punjabi Biradari Bhawan (Regn. No.RSO0175), Karnal. "For construction of Punjabi Biradari Bhawan	11,00,000	SDO (C), Karnal.
73	U.O.No.7/2021-1GA/CMS/6758	Garhwal Sabha (Regd.), Garhwal Bhawan, Shastri Nagar, Shiv Colony, Karnal. "For construction of	2,50,000	SDO (C), Karnal.
74	U.O.No.7/2021-1GA/CMS/6762	Saini Sabha Dharamshala (Regn. No.00273/2014), Ram Nagar, Rohtak Road, Jind. "For construction of	5,00,000	SDO (C), Jind.
75	U.O.No.7/2021-1GA/CMS/6774	Sh. Shyam Shankar Jha S/o Sh. Ram Chander Jha, H.No. D-1250, Dabua Colony, Faridabad. "Financial	2,00,000	SDO (C), Faridabad.
76	U.O.No.7/2021-1GA/CMS/6755	Smt. Gulnaj Begum W/o Md. Nasiruddin, Ward No. 1, Chak Abdul Gani, Police Station & Distt. Samastipur,	3,00,000	Under Secretary CM Cell-IIw
77	U.O.No.7/2021-1GA/CMS/6755	Sh. Jugendra Singh S/o Pancham Singh, Vill. Nagla Himmat, PO KhairGarh, Distt. Firozabad, Uttar	3,00,000	Under Secretary CM Cell-II
78	U.O.No.7/2021-1GA/CMS/6755	Sh. Ram Prakash Paswan S/o Kaushik Paswan, Chak Abdul Gani, Distt. Samastipur, Bihar. "Financial	3,00,000	Under Secretary CM Cell-II
79	U.O.No.7/2021-1GA/CMS/6755	Sh. Rajman S/o Sh. Banvari Lal, Vill. Karoudi Lala, Jahangirganj, Ambedkar Nagar, Uttar Pradesh.	3,00,000	Under Secretary CM Cell-II
80	U.O.No.7/2021-1GA/CMS/6755	Sh. Vijay Kumar S/o Sh. Rambachan, Vill. Parsauli, Jahangirganj, Ambedkar Nagar, Uttar Pradesh.	3,00,000	Under Secretary CM Cell-II
81	U.O.No.7/2021-1GA/CMS/6755	Smt. Suman W/o Late Sh. Kuldeep, Vill. Karoudi Lala, Jahangirganj, Ambedkar Nagar, Uttar Pradesh.	3,00,000	Under Secretary CM Cell-II
82	U.O.No.7/2021-1GA/CMS/6922	Sh. Rajesh Kumar S/o Sh. Dhanpat Singh, Vill. Kanwali, Distt. Rewari. "Financial assistance to Sh.	1,00,000	SDO (C), Rewari.
83	U.O.No.7/2021-1GA/CMS/6930	Sewa Bharti Haryana Pardesh (Regd.), Abhimanyu Vyayamshala, Balmiki Basti, Arjun Gate, Karnal. "For	15,00,000	SDO (C), Karnal.
84	U.O.No.7/2021-1GA/CMS/7107	Sh. Sombir Chauhan S/o Sh. Randhir Singh, Vill. Dahisara, Distt.-Sonepat. "Financial assistance to Sh.	1,00,000	SDO (C), Sonepat.
85	U.O.No.7/2021-1GA/CMS/7251	Smt. Jyoti Sharma W/o Late Sh. Dharamdutt, #427, Ward No. 31, Housing Board Colony, Palwal.	1,00,000	SDO (C), Palwal.
86	U.O.No.7/2021-1GA/CMS/7283	Haryana Sewak Dal (Regd.), Dharamshala Plot No. 51, Sector 16 A, Faridabad. "For repair of Dharamshala."	5,00,000	SDO (C), Faridabad.
87	U.O.No.7/2021-1GA/CMS/7283	Jila Faridabad Brahman Sabha (Regn. No. 00479), Jila Faridabad Brahman Dharamshala, Anaj Mandi,	5,00,000	SDO (C), Ballabgarh.
88	U.O.No.7/2021-1GA/CMS/7289	Sh. Gurdeep S/o Sh. Sodraj, Vill. Phoksa, PO Manumajra, Tehsil Barara, Distt. Ambala. "Financial	50,000	SDO (C), Barara.
89	U.O.No.7/2021-1GA/CMS/7293	Smt. Krishna Kumari Srivastava W/o Late Sh. Santosh Kumar Srivastava, #1337, Ground Floor, Housing	1,50,000	SDO (C), Gurugram.
90	U.O.No.7/2021-1GA/CMS/7298	Smt. Lalita Devi W/o Late Sh. Bhupender Singh Yadav, Mohalla Nandyan, Near Piply Bus Stand,	1,00,000	SDO (C), Kosli.
91	U.O.No.7/2021-1GA/CMS/7580 dt.03.12.2021	Sh. Challu Ram S/o Sh. LachhmanDass, Vill. Barna, Tehsil Thanesar, Distt. Kurukshetra. "Financial assistance to Sh. Challu Ram to compensate the loss due to sudden death of his three buffalos, being poor."	2,00,000	SDO (C), Thanesar.
92	U.O.No.7/2021-1GA/CMS/7581 dt.03.12.2021	Hindu Shiksha Samiti (Regn. No. 00436/2015), Sanskriti Bhawan, Kurukshetra. "For setting-up of Science Lab, Computer Lab, purchase of Sports Equipments and Books for Library for Shri Luna Ram Sarswati Vidya Mandir, Vill. Ganga, Distt. Sirsa."	10,00,000	SDO (C), Thanesar.
93	U.O.No.7/2021-1GA/CMS/7590 dt.03.12.2021	Sh. Amit S/o Sh. Ramniwas, Vill. Bhainswan Khurd, Tehsil Gohana, Distt. Sonepat. "Financial assistance to Sh. Amit for ruptured distal anterior cerebral artery aneurysms treatment of his mother, being poor."	2,00,000	SDO (C), Gohana.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
94	U.O.No.7/2021-1GA/CMS/7591 dt.03.12.2021	Smt. Manjeet W/o Sh. Surat Singh, Vill. Rasulpur Khurd, Tehsil & Distt. Karnal. "Financial assistance to Smt. Manjeet to compensate the loss due to death of her son due to dengue fever."	1,00,000	SDO (C), Karnal.
95	U.O.No.7/2021-1GA/CMS/7605 dt.06.12.2021	Smt. Urmila Rani W/o Sh. Balwan, Vill. Islam Nagar, Tehsil Indri, Distt. Karnal. "Financial assistance to Smt. Urmila Rani for construction of house, being poor."	2,50,000	SDO (C), Indri.
96	U.O.No.7/2021-1GA/CMS/7605 dt.06.12.2021	Sh. Kiran Pal S/o Sh. Jita Ram, Vill. Mangalpur, Tehsil & Distt. Karnal. "Financial assistance to Sh. Kiran Pal for construction of house, being poor."	2,00,000	SDO (C), Karnal.
97	U.O.No.7/2021-1GA/CMS/7605 dt.06.12.2021	Sh. Pardeep Kumar S/o Sh. Mahinder Singh, Vill. Darar, Tehsil & Distt. Karnal. "Financial assistance to Sh. Pardeep Kumar for construction of house, being poor."	2,00,000	SDO (C), Karnal.
98	U.O.No.7/2021-1GA/CMS/7605 dt.06.12.2021	Sh. Ranjeet S/o Sh. Surta Ram, Vill. Baragaon, Tehsil & Distt. Karnal. "Financial assistance to Sh. Ranjeet for construction of house, being poor."	2,00,000	SDO (C), Karnal.
99	U.O.No.7/2021-1GA/CMS/7605	Smt. Santosh W/o Sh. Ram Kumar, VPO Dabkauli Kalan, Tehsil Indri, Distt. Karnal. "Financial assistance	2,00,000	SDO (C), Indri.
100	U.O.No.7/2021-1GA/CMS/7731	Sh. Som Lal S/o Sh. Risal Singh, Vill. Narayan Garh, Tehsil Narwana, Distt. Jind. "Financial assistance to	2,00,000	SDO (C), Narwana.
101	U.O.No.7/2021-1GA/CMS/7735	Akhil Bhartiya Shri Nishad Raj Samaj Sabha (Regn. No.2685), Karnal. "For construction of Shri Nishad	2,00,000	SDO (C), Karnal.
102	U.O.No.7/2021-1GA/CMS/7775	Deputy Commissioner, Sonapat. "For organizing cultural activities at Vill. Jharothi, Tehsil Kharkhoda,	64,200	SDO (C), Kharkhoda.
103	U.O.No.7/2021-1GA/CMS/7785	Smt. Manjeet Kaur W/o Late Sh. Barhampal, Vill. Shadipur, Distt. Sonapat. "Financial assistance to Smt.	2,00,000	SDO (C), Sonapat.
104	U.O.No.7/2021-1GA/CMS/7929 dt.16.12.2021	Jag Jyoti Sewa Charitable Trust (Regd.), Vill. Bijarpur, Near Basantpur, Tehsil Shahabad, Distt. Kurukshetra. "For construction of Multipurpose Hall (Community Hall)."	6,00,000	SDO (C), Shahabad.
105	U.O.No.7/2021-1GA/CMS/8008 dt.24.12.2021	Sh. Deepak Kumar S/o Sh. Hari Parsad, #30, HUDA Complex, Rohtak. "Financial assistance to Sh. Deepak Kumar for Kidney treatment of his father, being poor."	2,00,000	SDO (C), Rohtak.
106	U.O.No.7/2021-1GA/CMS/8070 dt.28.12.2021	Sh. Jagdish Kumar Saini S/o Sh. Chandan Singh, #256/21, Sukhpura, Rohtak. "Financial assistance to Sh. Jagdish Kumar Saini for his prostate treatment, being poor."	2,00,000	SDO (C), Rohtak.
107	U.O.No.7/2021-1GA/CMS/8074 dt.28.12.2021	Sh. Raju S/o Sh. Raghbir, Vill. Ajaib, Tehsil Meham, Distt. Rohtak. "Financial assistance to Sh. Raju for psychiatric treatment of his son, being poor Divyang."	75,000	SDO (C), Meham.
108	U.O.No.7/2021-1GA/CMS/8012 dt.24.12.2021	Sh. Rajender S/o Sh. Sholu, Vill. Rahimpur, Distt. Palwal. "Financial assistance to Sh. Rajender to compensate the loss due to death of his son (Sachin) by drowning in Yamuna on 27.09.2021."	1,50,000	SDO (C), Palwal.
109	U.O.No.7/2021-1GA/CMS/8012 dt.24.12.2021	Sh. Dharam S/o Sh. Sholu, Vill. Rahimpur, Distt. Palwal. "Financial assistance to Sh. Dharam to compensate the loss due to death of his son (Rohit) by drowning in Yamuna on 27.09.2021."	1,50,000	SDO (C), Palwal.
110	U.O.No.7/2021-1GA/CMS/8017 dt.24.12.2021	Miss Sonia D/o Late Sh. Rajesh, Vill. Chhapra Kheda, Tehsil & Distt. Karnal. "Financial assistance to Miss Sonia for repair of house, being poor."	1,00,000	SDO (C), Karnal.
111	U.O.No.7/2021-1GA/CMS/8017 dt.24.12.2021	Paul Community Hall (Regn. No. 07211), Ward No. 2, Jail Singh Colony, Gharaunda, Tehsil & Distt. Karnal. "For construction of Hall for general public use."	5,00,000	SDO (C), Gharaunda.
112	U.O.No.7/2021-1GA/CMS/8017 dt.24.12.2021	Sh. Ashok Kumar S/o Sh. Inder Singh, Vill. Sadarpur, Tehsil Gharaunda, Distt. Karnal. "Financial assistance to Sh. Ashok Kumar for participation in Mountaineering at Mount Kilimanjaro in South Africa, being poor."	2,00,000	SDO (C), Gharaunda.
113	U.O.No.7/2021-1GA/CMS/8017 dt.24.12.2021	Sh. Gyan Chand S/o Sh. Ludinda Ram, Ward No. 3, Gharaunda, Distt. Karnal. "Financial assistance to Sh. Gyan Chand for Kidney treatment of his son (Gaurav), being poor."	1,00,000	SDO (C), Gharaunda.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
114	U.O.No.7/2021-1GA/CMS/8017 dt.24.12.2021	Smt. Manjeet Kaur W/o Sh. Ajay Singh, VPO Ghogdipur, Tehsil & Distt. Karnal. "Financial assistance to Smt. Manjeet Kaur for repair of house, being poor Divyang."	1,00,000	SDO (C), Karnal.
115	U.O.No.7/2021-1GA/CMS/8017 dt.24.12.2021	Sh. Jasmer Singh S/o Sh. Multan Singh, Vill. SarfabadMajra, Tehsil & Distt. Karnal. "Financial assistance to Sh. Jasmer Singh for Blood Cancer treatment of his father, being poor."	1,00,000	SDO (C), Karnal.
116	U.O.No.7/2021-1GA/CMS/8017 dt.24.12.2021	Dr. Ambedkar Samaj Sewa Mandal (Regn. No.01455), Ward No. 2, Jail Singh Colony, Near Gurukul, Gharaunda, Distt. Karnal. "For construction of Hall for general public use."	5,00,000	SDO (C), Gharaunda.
117	U.O.No.7/2021-1GA/CMS/8028 dt.24.12.2021	Smt. Somavati W/o Late Sh. Naresh, Vill. Kutail, Tehsil Gharaunda, Distt. Karnal. "Financial assistance to Smt. Somavati for repair of three houses (due to damage of common wall in rain) of herself, Smt. Mahendro W/o Sh. Shamsheer and Smt. Pinki W/o Sh. Raiesh, being poor."	5,00,000	SDO (C), Gharaunda.
118	U.O.No.7/2021-1GA/CMS/8028 dt.24.12.2021	Smt. Jaishree W/o Sh. Ramparkash, Vill. Peerbadoli, Tehsil Gharaunda, Distt. Karnal. "Financial assistance to Smt. Jaishree for repair of house, being poor."	1,00,000	SDO (C), Gharaunda.
119	U.O.No.7/2021-1GA/CMS/8028 dt.24.12.2021	Jagat Guru Swami Brahmanand Ashram avm Khel Samiti (Regn. ROS-093), Vill. Bastara, Tehsil Gharaunda Distt. Karnal. "For construction of Hall for general public use."	5,00,000	SDO (C), Gharaunda.
120	U.O.No.7/2021-1GA/CMS/8028 dt.24.12.2021	Miss Aayushi D/o Sh. Anil Kumar, #252/4, Opp. Ramlila Ground, Ward No. 3, Gharaunda, Distt. Karnal. "Financial assistance to Miss Aayushi for training to participate in upcoming Para Swimming Championship, being poor."	2,00,000	SDO (C), Gharaunda.
121	U.O.No.7/2021-1GA/CMS/8028 dt.24.12.2021	Sh. Surender Sharma S/o Sh. Lahari Sharma, Vill. Panodi, Tehsil Gharaunda, Distt. Karnal. "Financial assistance to Sh. Surender Sharma for construction of house, being poor."	1,00,000	SDO (C), Gharaunda.
122	U.O.No.7/2021-1GA/CMS/8028 dt.24.12.2021	Sh. Suresh Kumar S/o Sh. Jai Singh, Vill. Barsat, Tehsil Gharaunda, Distt. Karnal. "Financial assistance to Sh. Suresh Kumar for construction of house, being poor."	1,00,000	SDO (C), Gharaunda.
123	U.O.No.7/2021-1GA/CMS/8082 dt.28.12.2021	Gram Panchayat Pundrak, Tehsil & Distt. Karnal. "For construction of Panchal Samaj Chaupal."	2,00,000	SDO (C), Karnal.
124	U.O.No.7/2021-1GA/CMS/8078 dt.28.12.2021	Smt. Latesh W/o Late Sh. Jasbir Singh, VPO Kherla, Tehsil Sohna, Distt. Gurugram. "Financial assistance to Smt. Latesh for education of her children, being poor widow."	2,00,000	SDO (C), Sohna.
125	U.O.No.7/2021-1GA/CMS/8110 dt.30.12.2021	Smt. Sonvati W/o Late Sh. Updesh, #2499, Mauli Jagran, Chandigarh. "Financial assistance to Smt. Sonvati to compensate the loss due death of her husband (Updesh) in fire incident on 03.11.2021 at Plot No.286, Ind. Area, Ph-II, Panchkula."	2,00,000	SDO (C), Panchkula.
126	U.O.No.7/2021-1GA/CMS/8110 dt.30.12.2021	Sh. SatyanarayanMahato S/o Sh. PuranMahato, Plot No. 224, Ind. Area, Ph-II, Panchkula. "Financial assistance to Sh. SatyanarayanMahato to compensate the loss due death of his wife (Sonali) in fire incident on 03.11.2021 at Plot No.286, Ind. Area, Ph-II, Panchkula."	2,00,000	SDO (C), Panchkula.
127	U.O.No.7/2021-1GA/CMS/8110 dt.30.12.2021	Sh. Inderjit Rana S/o Sh. Chatur Mal, #107, Raipur Kalan, Chandigarh. "Financial assistance to Sh. Inderjit Rana to compensate the loss due death of his wife (Mamta) in fire on 03.11.2021 at Plot No.286, Ind. Area Ph-II, Panchkula."	2,00,000	SDO (C), Panchkula.
128	U.O.No.7/2021-1GA/CMS/04 dt.03.01.2022	Kushti Samrat Mohan Nana Khopde Khor Akhada (Regn. No.03631), VPO Khor, Tehsil Pataudi, Distt.Gurugram. "For construction of RCC Shed in Wrestling Akhada."	25,00,000	SDO (C), Pataudi.
129	U.O.No.7/2021-1GA/CMS/133 dt.07.01.2022	Sh. Raj Kumar S/o Sh. Rajinder, #153, A C Nagar, Near Shiv Mandir, NIT Faridabad. "Financial assistance to Sh. Raj Kumar for repair of house, being poor."	2,00,000	SDO (C), Badkhal.
130	U.O.No.7/2021-1GA/CMS/133 dt.07.01.2022	District Tax Bar Association (Regd.) Faridabad, Advocate Chamber, Excise and Taxation Department/GST Bhawan, Opp. Distt. Court, Sector 12, Faridabad. "For establishment of Library."	5,00,000	SDO (C), Faridabad.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
131	U.O.No.7/2021-1GA/CMS/133 dt.07.01.2022	Care for Thalassaemia (Regd.),#1A/228, NIT Faridabad. “For purchase of Medicines for free distribution to poor and needy Thalassaemia patients.”	2,00,000	SDO (C), Badkhal.
132	U.O.No.7/2021-1GA/CMS/133 dt.07.01.2022	National Association for the Blind (Regd.), Haryana State Branch, Central Green, KC Road, NIT Faridabad. “For purchase of Modern Machines & organizing free Eye check-up Medical camps in the schools.”	3,00,000	SDO (C), Badkhal.
133	U.O.No.7/2021-1GA/CMS/133 dt.07.01.2022	Sector 21C Residents Welfare Association (Regd.), Community Center, Sector 21C, Faridabad. “For purchase of latest tools, equipments& Modern technique machines and organizing cleanliness drive.”	11,00,000	SDO (C), Badkhal.
134	U.O.No.7/2021-1GA/CMS/133 dt.07.01.2022	NH3 G-Block Citizen Welfare Association (Regn. No. 02090), Community Center 3G Block Park, Near Police Chowki, NIT Faridabad. “For purchase and installation of rides/swings in the park and repair/maintenance of old rides/swings in the park.”	3,00,000	SDO (C), Badkhal.
135	U.O.No.7/2021-1GA/CMS/143 dt.07.01.2022	Sh. Prem S/o Sh. Sunder Dass, #790/10, Dayal Bagh Colony, Jind. “Financial assistance to Sh. Prem for his cancer treatment, being poor.”	2,00,000	SDO (C), Jind.
136	U.O.No.7/2021-1GA/CMS/143 dt.07.01.2022	Smt. Shikha Rani W/o Sh. Deepak, #342/7, Sant Nagar, Patiala Chowk, Jind. “Financial assistance to Smt. Shikha Rani for her cancer treatment, being poor.”	1,00,000	SDO (C), Jind.
137	U.O.No.7/2021-1GA/CMS/286 dt.18.01.2022	Sports Promotion Society Panchkula (Regn. No. 41/2010), #308, Sector 17, Panchkula. “For promotion of sports activities.”	11,00,000	SDO (C), Panchkula.
138	U.O.No.7/2021-1GA/CMS/294 dt.18.01.2022	U.T. Cricket Association (Regd.) Chandigarh, Cricket Stadium, Sector 16, Chandigarh. “For promotion of sports and organizing sports activities.”	5,00,000	SDO (C), Panchkula.
139	U.O.No.7/2021-1GA/CMS/290 dt.18.01.2022	Baba Banda Bahadur Sewa Samiti (Regd.), Baba Banda Bahadur Charitable Complex, DLF Colony, Rohtak. “For purchase of Medical Equipments i.e. Digital X-Ray, Lab Equipments, Dental Chair etc for Charitable Dispensary.”	11,00,000	SDO (C), Rohtak.
140	U.O.No.7/2021-1GA/CMS/351 dt.21.01.2022	Om Yog Sansthan Trust (Regn. No.4558), Vill. Pali, Distt. Faridabad. “For construction of Yog Sansthan Building for general public use.”	21,00,000	SDO (C), Badkhal.
141	U.O.No.7/2021-1GA/CMS/355 dt.21.01.2022	Smt. Parul W/o Sh. Kuldeep, Vikas Nagar, NFL, Distt. Panipat. “Financial assistance to Smt. Parul for foot infection (surgery) treatment of her husband, being poor.”	1,00,000	SDO (C), Panipat.
142	U.O.No.7/2021-1GA/CMS/359 dt.21.01.2022	Smt. Sarla Devi W/o Late Sh. Ashok Kumar, Vill. Beri, Tehsil & Distt. Mahendergarh. “Financial assistance to Smt. Sarla Devi for repair of house, being poor.”	2,00,000	SDO (C), Mahendergarh
143	U.O.No.7/2021-1GA/CMS/363 dt.21.01.2022	Kanya Vidya Pracharni Sabha (Regn. No.00054), VPO Devdhar, Distt. Yamunanagar. “For construction of Building of Samrat Mihirbhoj Gurukul Vidyapeeth Jagadhari, Distt. Yamunanagar.”	51,00,000	SDO (C), Jagadhari.
144	U.O.No.7/2021-1GA/CMS/368 dt.21.01.2022	Shri Hari Har Ashram Siksha Samiti (Regn. No.00036), VPO Bawwa, Tehsil Kosli, Distt. Rewari. “For purchase of Books for School Library (Vivekanand Sen. Sec. School, Bawwa).”	50,000	SDO (C), Kosli.
145	U.O.No.7/2021-1GA/CMS/368 dt.21.01.2022	Baba Mukteshwar Puri Gaushala (Regn. No.00929), Opp. Telephone Exchange, Thana Raod, Kolsi, Distt. Rewari. “For interlocking tiling work in Gaushala.”	1,00,000	SDO (C), Kosli.
146	U.O.No.7/2021-1GA/CMS/368 dt.21.01.2022	Vivekanand Health Mission Trust (Regn. No.7628), #202, Shiva Society, Sector 3, Rewari. “For organizing free Medical Camp for poor persons.”	1,50,000	SDO (C), Rewari.
147	U.O.No.7/2021-1GA/CMS/368 dt.21.01.2022	Yuva Ekta Club (Regn. No. 01027), VPO Aulant, Distt. Rewari. “For purchase of Cleaning Equipments for organizing cleanliness campaigns .”	50,000	SDO (C), Rewari.
148	U.O.No.7/2021-1GA/CMS/368 dt.21.01.2022	Shiv Mohan Gaushala (Regd.), Vill. Jatusana, Tehsil & Distt. Rewari. “For construction of Water Storage and Cow feeding Place (Khor) in Gaushala.”	1,00,000	SDO (C), Rewari.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
149	U.O.No.7/2021-1GA/CMS/368 dt.21.01.2022	Nai Disha Yuva Manch (Regn. No.00948), #1794, Sector 4, Rewari. "For Promotion of Sports & organizing Sports Activities."	5,00,000	SDO (C), Rewari.
150	U.O.No.7/2021-1GA/CMS/368 dt.21.01.2022	Amar Shahid Pardeep Singh Chauhan Memorial Samiti (Regn. No. 508), VPO Rattanthal, Distt. Rewari. "For organizing Sports Activities."	1,00,000	SDO (C), Kosli.
151	U.O.No.7/2021-1GA/CMS/368 dt.21.01.2022	Shree Krishna Viklang Gau Seva Samiti (Regn. No. 00928), Vill. Dahina, Distt. Rewari. "For purchase of Cow Fodder."	1,00,000	SDO (C), Rewari.
152	U.O.No.7/2021-1GA/CMS/368 dt.21.01.2022	Govt. Sr. Sec. School, Nahar, Tehsil Kosli, Distt. Rewari. "For repair / maintenance of School Building."	50,000	SDO (C), Kosli.
153	U.O.No.7/2021-1GA/CMS/381 dt.21.01.2022	Sh. Deepak S/o Sh. Vijay Kumar, Vill. Bhakli, PO & Teh. Kosli, Distt. Rewari. "Financial assistance to Sh. Deepak for repair of house, being poor."	1,50,000	SDO (C), Kosli.
154	U.O.No.7/2021-1GA/CMS/381 dt.21.01.2022	Smt. Poonam W/o Sh. Sanjeev, VPO Palhawas, Tehsil & Distt. Rewari. "Financial assistance to Smt. Poonam for repair of house, being poor."	1,50,000	SDO (C), Rewari.
155	U.O.No.7/2021-1GA/CMS/381 dt.21.01.2022	Smt. Rekha Devi W/o Sh. Ashish Kumar, VPO Karoli, Tehsil Kosli, Distt. Rewari. "Financial assistance to Smt. Rekha Devi for repair of house, being poor."	1,50,000	SDO (C), Kosli.
156	U.O.No.7/2021-1GA/CMS/381 dt.21.01.2022	Sh. Satpal S/o Sh. Puranmal, VPO Buroli, Tehsil & Distt. Rewari. "Financial assistance to Sh. Satpal for repair of house, being poor."	80,000	SDO (C), Rewari.
157	U.O.No.7/2021-1GA/CMS/381 dt.21.01.2022	Sh. Shaitan S/o Sh. Bijender, VPO Motla Kalan, Tehsil & Distt. Rewari. "Financial assistance to Sh. Shaitan for repair of house, being poor."	80,000	SDO (C), Rewari.
158	U.O.No.7/2021-1GA/CMS/381 dt.21.01.2022	Sh. Deepak Kumar S/o Sh. Om Parkash, VPO Jainabad, Teh. & Distt. Rewari. "Financial assistance to Sh. Deepak Kumar for repair of house, being poor."	80,000	SDO (C), Rewari.
159	U.O.No.7/2021-1GA/CMS/381 dt.21.01.2022	Sh. Parmod S/o Sh. Attar Singh, VPO Uncha, Tehsil & Distt. Rewari. "Financial assistance to Sh. Parmod for repair of house, being poor."	80,000	SDO (C), Rewari.
160	U.O.No.7/2021-1GA/CMS/381 dt.21.01.2022	Sh. Dinesh Kumar S/o Sh. Bharmdutt, VPO Dhawana, Tehsil & Distt. Rewari. "Financial assistance to Sh. Dinesh Kumar for repair of house, being poor."	80,000	SDO (C), Rewari.
161	U.O.No.7/2021-1GA/CMS/381 dt.21.01.2022	Sh. Inder Jeet S/o Sh. Surender Kumar, Vill. Shadipur, PO Karawara Manakpur, Teh. & Distt. Rewari. "Financial assistance to Sh. Inder Jeet for repair of house, being poor."	80,000	SDO (C), Rewari.
162	U.O.No.7/2021-1GA/CMS/381 dt.21.01.2022	Sh. Kamal Singh S/o Sh. Krishan Kumar, VPO Khera Alampur, Teh & Distt. Rewari. "Financial assistance to Sh. Kamal Singh for repair of house, being poor."	80,000	SDO (C), Rewari.
163	U.O.No.7/2021-1GA/CMS/381 dt.21.01.2022	Sh. Rohtash S/o Sh. Sohan Lal, VPO Maseet, Teh. & Distt. Rewari. "Financial assistance to Sh. Rohtash for repair of house, being poor."	80,000	SDO (C), Rewari.
164	U.O.No.7/2021-1GA/CMS/396 dt.21.01.2022	Sh. Umesh Yadav S/o Sh. Kehar Singh, VPO Tumna, Tehsil Kosli, Distt. Rewari. "Financial assistance to Sh. Umesh Yadav for repair of house, being poor."	80,000	SDO (C), Kosli.
165	U.O.No.7/2021-1GA/CMS/396 dt.21.01.2022	Smt. Dhanpati W/o Sh. Sardar Singh, VPO Bahala, Tehsil Kosli, Distt. Rewari. "Financial assistance to Smt. Dhanpati for repair of house, being poor."	80,000	SDO (C), Kosli.
166	U.O.No.7/2021-1GA/CMS/396 dt.21.01.2022	Sh. Pardeep Kumar S/o Sh. Hardwari Lal, VPO Bawwa, Tehsil Kosli, Distt. Rewari. "Financial assistance to Sh. Pardeep Kumar for repair of house, being poor."	80,000	SDO (C), Kosli.
167	U.O.No.7/2021-1GA/CMS/396 dt.21.01.2022	Sh. Satynarayan S/o Sh. Maniram, VPO Sudhrana, Teh. Kosli Distt. Rewari. "Financial assistance to Sh. Satynarayan for repair of house, being poor."	80,000	SDO (C), Kosli.
168	U.O.No.7/2021-1GA/CMS/396 dt.21.01.2022	Sh. Rameshawar S/o Sh. Amilal Singh, VPO Bisoha, Teh. Kosli, Distt. Rewari. "Financial assistance to Sh. Rameshawar for repair of house, being poor."	80,000	SDO (C), Kosli.
169	U.O.No.7/2021-1GA/CMS/396 dt.21.01.2022	Sh. Parveen Kumar S/o Sh. Ramesh Kumar, VPO Tumna, Teh. Kosli, Distt. Rewari. "Financial assistance to Sh. Parveen Kumar for repair of house, being poor."	80,000	SDO (C), Kosli.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
170	U.O.No.7/2021-1GA/CMS/396 dt.21.01.2022	Sh. Daya Nand S/o Sh. Rohtash Singh, VPO Nangal Pathani, Teh. Kosli, Distt. Rewari. "Financial assistance to Sh. Daya Nand for repair of house, being poor."	80,000	SDO (C), Kosli.
171	U.O.No.7/2021-1GA/CMS/396 dt.21.01.2022	Smt. Sushila Devi W/o Sh. Radheshyam, #1866, Awahiya Mohalla, Kosli, Distt. Rewari. "Financial assistance to Smt. Sushila Devi for repair of house, being poor."	50,000	SDO (C), Kosli.
172	U.O.No.7/2021-1GA/CMS/396 dt.21.01.2022	Sh. Naresh Yadav S/o Sh. Ragbir Singh, VPO Surehli, Teh. Kosli, Distt. Rewari. "Financial assistance to Sh. Naresh Yadav for repair of house, being poor."	50,000	SDO (C), Kosli.
173	U.O.No.7/2021-1GA/CMS/396 dt.21.01.2022	Sh. Devender S/o Sh. Ram Niwas, VPO Koharar, Teh. Kosli, Distt. Rewari. "Financial assistance to Sh. Devender for repair of house, being poor."	50,000	SDO (C), Kosli.
174	U.O.No.7/2021-1GA/CMS/396 dt.21.01.2022	Sh. Jagdish Singh S/o Sh. Shiv Chand, Vill. Bhakli 2, Teh. Kosli, Distt. Rewari. "Financial assistance to Sh. Jagdish Singh for repair of house, being poor."	50,000	SDO (C), Kosli.
175	U.O.No.7/2021-1GA/CMS/396 dt.21.01.2022	Sh. Narender Vats S/o Sh. Ram Bilas, Vill. Nimoth, Teh. & Distt. Rewari. "Financial assistance to Sh. Narender Vats for repair of house, being poor."	50,000	SDO (C), Rewari.
176	U.O.No.7/2021-1GA/CMS/498 dt.31.01.2022	Haryana Kala Parishad, Kala Kirti Bhawan, Near Brahm Sarovar, Kurukshetra. "For organizing cultural activities."	61,000	SDO (C), Thanesar.
177	U.O.No.7/2021-1GA/CMS/504 dt.31.01.2022	Deputy Commissioner, Bhiwani. "For construction of Shed and Boundary Wall in Baba Paramhans Gaushala at Vill. Tigdana."	34,78,000	SDO (C), Bhiwani.
178	U.O.No.7/2021-1GA/CMS/571 dt.03.02.2022	Shri Aggarsain Trust Bhiwani (Regn. No.2585), 3 Mile Stone, Rohtak Road, Bhiwani. "For construction of Community Hall in Maharaj Aggarsain Bhawan."	11,00,000	SDO (C), Bhiwani.
179	U.O.No.7/2021-1GA/CMS/571 dt.03.02.2022	Shiv Shakti Jan Kalyan Seva Trust (Regn. No. 8077), Dera Sidhpeeth Baba Jahargiri Ji Maharaj, Halwas Gate, Bhiwani. "For construction of Hall for general public use."	5,00,000	SDO (C), Bhiwani.
180	U.O.No.7/2021-1GA/CMS/571 dt.03.02.2022	Sh. Pawan Kumar S/o Sh. Shyam Sunder, Near Anand Nursing Home, Rohtak Gate, Bhiwani. "Financial assistance to Sh. Pawan Kumar for repair of house, being poor."	3,00,000	SDO (C), Bhiwani.
181	U.O.No.7/2021-1GA/CMS/571 dt.03.02.2022	Sh. Deepansu Sharma S/o Sh. Bharat Bhushan Sharma, Keshav Gali, Dhobi Talab, Bhiwani. "Financial assistance to Sh. Deepansu Sharma for repair of house, being poor."	2,00,000	SDO (C), Bhiwani.
182	U.O.No.7/2021-1GA/CMS/571 dt.03.02.2022	Sh. Pawan Kumar S/o Sh. Dharambir, Vill. Rajgarh, Distt. Bhiwani. "Financial assistance to Sh. Pawan Kumar for repair of house, being poor."	2,00,000	SDO (C), Bhiwani.
183	U.O.No.7/2021-1GA/CMS/571 dt.03.02.2022	Miss Meera Rani D/o Sh. Maman Singh, Halwas Gate, Bhiwani. "Financial assistance to Miss Meera Rani for repair of house, being poor."	1,50,000	SDO (C), Bhiwani.
184	U.O.No.7/2021-1GA/CMS/571 dt.03.02.2022	Smt. Manju Dalmia W/o Sh. Kamal Dalmia, Bagh Kothi, Gali No.3, Bhiwani. "Financial assistance to Smt. Manju Dalmia for repair of house, being poor."	2,50,000	SDO (C), Bhiwani.
185	U.O.No.7/2021-1GA/CMS/571 dt.03.02.2022	Smt. Seema Chauhan W/o Sh. Lalit Chauhan, Vikas Nagar, Bhiwani. "Financial assistance to Smt. Seema Chauhan for repair of house, being poor."	2,25,000	SDO (C), Bhiwani.
186	U.O.No.7/2021-1GA/CMS/571 dt.03.02.2022	Sh. Vipin Kumar Pardhan S/o Sh. Satyvir Pardhan, Vill. Manheru, Distt. Bhiwani. "Financial assistance to Sh. Vipin Kumar Pardhan for repair of house, being poor."	75,000	SDO (C), Bhiwani.
187	U.O.No.7/2021-1GA/CMS/564 dt.03.02.2022	B R Ambedkar Jan Kalyan Samiti (Regn. No.01222), Kaithal Road, Cheeka, Distt. Kaithal. "Rs.11.00 lakh for free distribution of Tricycles to Divyangs Rs.5.00 lakh for construction of Ambedkar Library."	16,00,000	SDO (C), Guhla.
188	U.O.No.7/2021-1GA/CMS/564 dt.03.02.2022	Shri Sanatan Dharam Mahabir Dal (Regn. No. 283), Patiala Road, Cheeka, Distt. Kaithal. "For purchase of Dialysis Machine for Charitable Hospital for treatment of poor patients."	5,00,000	SDO (C), Guhla.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
189	U.O.No.7/2021-1GA/CMS/564 dt.03.02.2022	Jai Maa Bhanbhori Pawan Dham Society (Regn. No.00070), Cheeka, Distt. Kaithal. "For construction of Sulabh Sochalay and installation of Street Lights in the society."	5,00,000	SDO (C), Guhla.
190	U.O.No.7/2021-1GA/CMS/564 dt.03.02.2022	Bar Association Guhla, Distt. Kaithal. "For laying of Paver Blocks in the rear side of Lawyer's Chambers and purchase of Furniture for Bar Room."	5,00,000	SDO (C), Guhla.
191	U.O.No.7/2021-1GA/CMS/711 dt.10.02.2022	Gram Panchayat Thathwari, Tehsil Khetri, Distt. Jhunjhunu, Rajasthan. "For construction of CC Road from Dhosi-Kultajpur Road to Shyam Mandir in Vill. Dhosi and from Gorve (Chaupal) of Vill. Dhosi to Sports Ground."	1,00,00,000	Under Secretary CM Cell-II.
192	U.O.No.7/2021-1GA/CMS/716 dt.10.02.2022	Sh. Mehar Chand S/o Sh. Shamsher Singh, Vill. Pilkhani Distt. Ambala. "Financial assistance to Sh. Mehar Chand to compensate the loss due to death of his 41 sheep by hunting dogs/wild animals."	2,00,000	SDO (C), Ambala Cantt.
193	U.O.No.7/2021-1GA/CMS/748 dt.15.02.2022	Miss Ankita Kumari D/o Sh. Rajkumar Mehta, Vill. Kultajpur Tehsil Narnaul, Distt. Mahendergarh. "Financial assistance to Miss Ankita Kumari for cancer treatment of her father, being poor."	2,00,000	SDO (C), Narnaul.
194	U.O.No.7/2021-1GA/CMS/816 dt.22.02.2022	Sh. Ajay Kumar S/o Sh. Ganpat Ram Gupta, #DP-26/1, Behind OBC Bank, Jhabar Nagar, Palwal. "Financial assistance to Sh. Ajay Kumar for Lymphoma treatment of his son (Ekanshu Gupta), being poor."	2,00,000	SDO (C), Palwal.
195	U.O.No.7/2021-1GA/CMS/820 dt.22.02.2022	Bhartia Kissan Union, (Regd.), VPO Ghoghripur, Distt. Karnal. "Rs.10.00 lakh for repair/renovation of Kisan Bhawan at Karnal. Rs. 5.00 lakh for repair/renovation of Kisan Bhawan at Jind."	15,00,000	SDO (C), Karnal.
196	U.O.No.7/2021-1GA/CMS/828 dt.22.02.2022	Sh. Jagdish S/o Sh. Jyamal, New Vegetable Market, Mangal Colony Part-2, Karnal. "Financial assistance to Sh. Jagdish to compensate the loss due to sudden death of his young son (Mohit)."	5,00,000	SDO (C), Karnal.
197	U.O.No.7/2021-1GA/CMS/977 dt.25.02.2022	Sh. Jangsher S/o Sh. Om Parkash, Vill. Labkari, Tehsil Indri, Distt. Karnal. "Financial assistance to Sh. Jangsher for repair of house, being poor."	1,50,000	SDO (C), Indri.
198	U.O.No.7/2021-1GA/CMS/977 dt.25.02.2022	Sh. Rajesh Kumar S/o Sh. Ram Kishan, VPO Kunjpura, Distt. Karnal. "Financial assistance to Sh. Rajesh Kumar for repair of house, being poor."	1,50,000	SDO (C), Karnal.
199	U.O.No.7/2021-1GA/CMS/977 dt.25.02.2022	Smt. Kavita Rani W/o Sh. Satish Kumar, VPO Kunjpura, Distt. Karnal. "Financial assistance to Smt. Kavita Rani for repair of house, being poor."	1,50,000	SDO (C), Karnal.
200	U.O.No.7/2021-1GA/CMS/977 dt.25.02.2022	Sh. Om Parkash S/o Sh. Sher Singh, Vill. Garhpur Khalsa, Tehsil Indri, Distt. Karnal. "Financial assistance to Sh. Om Parkash for repair of house, being poor."	1,50,000	SDO (C), Indri.
201	U.O.No.7/2021-1GA/CMS/977 dt.25.02.2022	Smt. Monika W/o Sh. Naresh Kumar, VPO Kunjpura, Distt. Karnal. "Financial assistance to Smt. Monika for repair of house, being poor."	2,00,000	SDO (C), Karnal.
202	U.O.No.7/2021-1GA/CMS/977 dt.25.02.2022	Sh. Laxman S/o Sh. Mangta Ram, Vill. Dhanora Jagir, Tehsil Indri, Distt. Karnal. "Financial assistance to Sh. Laxman for construction of house, being poor."	2,00,000	SDO (C), Indri.
203	U.O.No.7/2021-1GA/CMS/824 dt.22.02.2022	Sh. Vikrant Tanwar S/o Sh. Ravishankar, Shanti Nagar, Gali No. 13, Bhiwani. "Financial assistance to Sh. Vikrant Tanwar for repair of house, being poor."	2,50,000	SDO (C), Bhiwani.
204	U.O.No.7/2021-1GA/CMS/961 dt.25.02.2022	Lord Krishna Shiksha Samiti (Regn. No.00591), VPO Kharak Khurd, Distt. Bhiwani. "For purchase of Books for Library, Organizing Sports & Cultural Activities."	4,00,000	SDO (C), Bhiwani.
205	U.O.No.7/2021-1GA/CMS/961 dt.25.02.2022	Smt. Babita W/o Sh. Tejbir Singh, #955, Vill. Kharak Kalan, Distt. Bhiwani. "Financial assistance to Smt. Babita for repair of house, being poor."	1,00,000	SDO (C), Bhiwani.
206	U.O.No.7/2021-1GA/CMS/961 dt.25.02.2022	Smt. Birwati W/o Sh. Dharm Singh, Vill. Kharak Kalan, Distt. Bhiwani. "Financial assistance to Smt. Birwati for repair of house, being poor."	1,00,000	SDO (C), Bhiwani.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
207	U.O.No.7/2021-1GA/CMS/961 dt.25.02.2022	Animal Sympathy Society (Regn. No. 02875), Near Shani Maharaj Mandir, Valmiki Basti, Bhiwani. "For providing fodder to stray animals, construction of Water Tank (Haudi) and treatment of injured stray animals."	6,00,000	SDO (C), Bhiwani.
208	U.O.No.7/2021-1GA/CMS/961 dt.25.02.2022	Sh. Lalit Kumar S/o Sh. Ashok Kumar, Vill. Devrala, Distt. Bhiwani. "Financial assistance to Sh. Lalit Kumar for repair of house, being poor."	2,00,000	SDO (C), Bhiwani.
209	U.O.No.7/2021-1GA/CMS/961 dt.25.02.2022	Sh. Sandeep S/o Sajjan Singh, Hanuman Mandir Marg, Vidya Nagar, Bhiwani. "Financial assistance to Sh. Sandeep for repair of house, being poor."	2,00,000	SDO (C), Bhiwani.
210	U.O.No.7/2021-1GA/CMS/961 dt.25.02.2022	B P R Public School, Bawani Khera, Distt. Bhiwani. "For construction of Park in the School."	5,00,000	SDO (C), Bhiwani.
211	U.O.No.7/2021-1GA/CMS/961 dt.25.02.2022	Baba Somwarपुरi Viklang Go Sewa Dham (Regn. No.3502), Bawani Khera, Distt. Bhiwani. "For construction of Shed and purchase of Fodder for Cows."	4,00,000	SDO (C), Bhiwani.
212	U.O.No.7/2021-1GA/CMS/832 dt.22.02.2022	Vaidic Gyan Yag Dharmarth Nyas (Regn. No.3579), Gurukul Gram Juan, Distt. Sonapat. "For construction of Gurukul Bhawan."	5,00,000	SDO (C), Sonapat.
213	U.O.No.7/2021-1GA/CMS/832 dt.22.02.2022	Shri Ram Krishan Sadhna Kendra (Regn. No.14), G.T. Road, Murthal, Distt. Sonapat. "For repair of Old Age Home, Gaushala and Sanskrit College building."	5,00,000	SDO (C), Sonapat.
214	U.O.No.7/2021-1GA/CMS/832 dt.22.02.2022	Shri Jai Ram Panchayti Goshala Simiti (Regn. No.00554), Vill. Jakhauli, Distt. Sonapat. "For construction of Shed for cows in Guashala."	4,00,000	SDO (C), Sonapat.
215	U.O.No.7/2021-1GA/CMS/832 dt.22.02.2022	Sh. Sandeep Kumar Batra S/o Sh. Nand Kishore Batra, #320, Mashad Mohalla, Malik Kothi, Sonapat. "Financial assistance to Sh. Sandeep Kumar Batra for repair of house, being poor."	1,00,000	SDO (C), Sonapat.
216	U.O.No.7/2021-1GA/CMS/832 dt.22.02.2022	Sh. Dian Bhadur S/o Sh. Lal Bhadur, Model Town, Sonapat. "Financial assistance to Sh. Dian Bhadur for repair of house, being poor."	2,00,000	SDO (C), Sonapat.
217	U.O.No.7/2021-1GA/CMS/832 dt.22.02.2022	Sh. Brijesh Kumar S/o Sh. Rohtash, Vill. Asadpur, Distt. Sonapat. "Financial assistance to Brijesh Kumar for repair of house, being poor."	2,00,000	SDO (C), Sonapat.
218	U.O.No.7/2021-1GA/CMS/832 dt.22.02.2022	Sh. Vinod Kumar Tiwari S/o Sh. Sahab Tiwari, Vill. Bayyapur Khurd, Distt. Sonapat. "Financial assistance to Sh. Vinod Kumar Tiwari for repair of house, being poor."	2,00,000	SDO (C), Sonapat.
219	U.O.No.7/2021-1GA/CMS/832 dt.22.02.2022	Sh. Shanker S/o Sh. Ramesh, Vill. Mundlana, Tehsil Gohana, Distt. Sonapat. "Financial assistance to Sh. Shanker for repair of house, being poor."	2,00,000	SDO (C), Gohana.
220	U.O.No.7/2021-1GA/CMS/832 dt.22.02.2022	Sh. Sumeet Kumar S/o Sh. Rajpal, VPO Kamaspur, Distt. Sonapat. "Financial assistance to Sh. Sumeet Kumar for repair of house, being poor."	2,00,000	SDO (C), Sonapat.
221	U.O.No.7/2021-1GA/CMS/832 dt.22.02.2022	Sh. Mukesh S/o Sh. Mehar Chand, Vill. Basaudi, Distt. Sonapat. "Financial assistance to Sh. Mukesh for repair of house, being poor."	2,00,000	SDO (C), Sonapat.
222	U.O.No.7/2021-1GA/CMS/832 dt.22.02.2022	Sh. Arun Kumar S/o Sh. Dalel Singh, VPO Aterna, Distt. Sonapat. "Financial assistance to Sh. Arun Kumar for repair of house, being poor."	2,00,000	SDO (C), Sonapat.
223	U.O.No.7/2021-1GA/CMS/832 dt.22.02.2022	Sh. Ashok Kumar S/o Sh. Shri Pal Sharma, Vill. Kundli, Distt. Sonapat. "Financial assistance to Sh. Ashok Kumar for repair of house, being poor."	2,00,000	SDO (C), Sonapat.
224	U.O.No.7/2021-1GA/CMS/1003 dt.28.02.2022	Shri Gaushala Ganaur Mandi (Regn. No. 420), Ganaur Mandi, Distt. Sonapat. "For construction of Cow Shed."	2,00,000	SDO (C), Ganaur.
225	U.O.No.7/2021-1GA/CMS/1003 dt.28.02.2022	Hamara Swabhimani Yuva Sewa Samiti Bega (Regn. No.01763), Vill. Bega, Tehsil Ganaur, Distt. Sonapat. "For organizing Mass Marriages of Poor girls, Sports Activities and free distribution of Sewing Machines."	2,00,000	SDO (C), Ganaur.
226	U.O.No.7/2021-1GA/CMS/1003 dt.28.02.2022	Sh. Sewa Singh S/o Sh. Budhram, Vill. Bajana Kalan, Tehsil Ganaur, Distt. Sonapat. "Financial assistance to Sh. Sewa Singh for repair of house, being poor."	1,00,000	SDO (C), Ganaur.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
227	U.O.No.7/2021-1GA/CMS/1003 dt.28.02.2022	Smt. Gyano Devi W/o Sh. Ramesh, Vill. Bhogipur, Tehsil Ganaur, Distt. Sonapat. "Financial assistance to Smt. Gyano Devi for repair of house, being poor."	1,50,000	SDO (C), Ganaur.
228	U.O.No.7/2021-1GA/CMS/1003 dt.28.02.2022	Sh. Azad Singh S/o Sh. Jage Ram, Vill. Bajana Kalan, Teh Ganaur, Distt. Sonapat. "Financial assistance to Sh. Azad Singh for repair of house, being poor."	1,00,000	SDO (C), Ganaur.
229	U.O.No.7/2021-1GA/CMS/1003 dt.28.02.2022	Miss Kalyani D/o Sh. Jai Narain, #1420, Vill. Mohana, Distt. Sonapat. "Financial assistance to Miss Kalyani for repair of house, being poor."	3,50,000	SDO (C), Sonapat.
230	U.O.No.7/2021-1GA/CMS/1003 dt.28.02.2022	Sh. Kashmirilal S/o Sh. Mojiram, Ward No. 6, Kumhar Mohalla, Ganaur, Distt. Sonapat. "Financial assistance to Sh. Kashmirilal for repair of house, being poor."	1,00,000	SDO (C), Ganaur.
231	U.O.No.7/2021-1GA/CMS/1003 dt.28.02.2022	Sh. Krishan Kumar S/o Sh. Deep Chand, VPO Ahulana, Tehsil Ganaur, Distt. Sonapat. "Financial assistance to Sh. Krishan Kumar for repair of house, being poor."	1,50,000	SDO (C), Ganaur.
232	U.O.No.7/2021-1GA/CMS/1003 dt.28.02.2022	Sh. Ashok Kumar S/o Sh. Jai Bhagwan, Vill. Saiya Khera, Tehsil Ganaur, Distt. Sonapat. "Financial assistance to Sh. Ashok Kumar for repair of house, being poor."	1,50,000	SDO (C), Ganaur.
233	U.O.No.7/2021-1GA/CMS/1003 dt.28.02.2022	Sh. Rukma S/o Sh. Panthi, Vill. Bulandpur, Tehsil Ganaur, Distt. Sonapat. "Financial assistance to Sh. Rukma for repair of house, being poor."	1,50,000	SDO (C), Ganaur.
234	U.O.No.7/2021-1GA/CMS/1017 dt.28.02.2022	Sh. Rajesh S/o Sh. Naran Singh, Vill. Dewru, Distt. Sonapat. "Financial assistance to Sh. Rajesh for repair of house, being poor."	1,50,000	SDO (C), Sonapat.
235	U.O.No.7/2021-1GA/CMS/1017 dt.28.02.2022	Sh. Jai Bhagwan S/o Sh. Suraj Bhan, Vill. Kailana, Teshil Ganaur, Distt. Sonapat. "Financial assistance to Sh. Jai Bhagwan for repair of house, being poor."	1,50,000	SDO (C), Ganaur.
236	U.O.No.7/2021-1GA/CMS/1017 dt.28.02.2022	Smt. Sarla W/o Sh. Sukhram Pal, Vill. Bhora Rasulpur, Teshil Ganaur, Distt. Sonapat. "Financial assistance to Smt. Sarla for repair of house, being poor."	1,50,000	SDO (C), Ganaur.
237	U.O.No.7/2021-1GA/CMS/1017 dt.28.02.2022	Smt. Jaivati W/o Sh. Dharmpal, Vill. Umedgarh, Teshil Ganaur, Distt. Sonapat. "Financial assistance to Smt. Jaivati for repair of house, being poor."	1,50,000	SDO (C), Ganaur.
238	U.O.No.7/2021-1GA/CMS/1017 dt.28.02.2022	Sh. Azad S/o Sh. Mamchand, Vill. Peer Garhi, Teh. Ganaur, Distt. Sonapat. "Financial assistance to Sh. Azad for repair of house, being poor."	1,00,000	SDO (C), Ganaur.
239	U.O.No.7/2021-1GA/CMS/1017 dt.28.02.2022	Sh. Ravinder Kumar S/o Sh. Pritam Singh, Vill. Peer Garhi (Begah), Teshil Ganaur, Distt. Sonapat. "Financial assistance to Sh. Ravinder Kumar for repair of house, being poor."	1,00,000	SDO (C), Ganaur.
240	U.O.No.7/2021-1GA/CMS/1017 dt.28.02.2022	Sh. Satish Kumar S/o Sh. Gopi Chand, Vill. Patti Brahmanan, PO Datauli, Teshil Ganaur, Distt. Sonapat. "Financial assistance to Sh. Satish Kumar for repair of house, being poor."	1,50,000	SDO (C), Ganaur.
241	U.O.No.7/2021-1GA/CMS/1017 dt.28.02.2022	Sh. Ombir S/o Sh. Rameher, Vill. Atail, Teshil Ganaur, Distt. Sonapat. "Financial assistance to Sh. Ombir for repair of house, being poor."	1,50,000	SDO (C), Ganaur.
242	U.O.No.7/2021-1GA/CMS/1017 dt.28.02.2022	Smt. Savita W/o Sh. Rakesh Sharma, Gandhi Nagar, Ganaur, Distt. Sonapat. "Financial assistance to Smt. Savita for repair of house, being poor."	1,50,000	SDO (C), Ganaur.
243	U.O.No.7/2021-1GA/CMS/949 dt.25.02.2022	Sh. Suraj S/o Sh. Kashmira, VPO Madanheri, Tehsil Hansi, Distt. Hisar. "Financial assistance to Sh. Suraj for construction of house, being poor."	2,00,000	SDO (C), Hansi.
244	U.O.No.7/2021-1GA/CMS/953 dt.25.02.2022	Sh. Manoj S/o Sh. Sajjan, #47, Basant Vihar (Sharma Colony), Kalka, Distt. Panchkula. "Financial assistance to Sh. Manoj for construction of house, being poor."	2,00,000	SDO (C), Kalka.
245	U.O.No.7/2021-1GA/CMS/957 dt.25.02.2022	Sh. Sunil S/o Sh. Ram Shran, Vill. Samar Gopalpur Kalan, Distt. Rohtak. "Financial assistance to Sh. Sunil for repair of house, being poor."	2,00,000	SDO (C), Rohtak.
246	U.O.No.7/2021-1GA/CMS/972 dt.25.02.2022	Residents Welfare Association 3D NH, Faridabad (Regd.), Community Centre, Children Park, 3D, NIT Faridabad. "For repair of Community Centre."	5,00,000	SDO (C), Badkhal.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
247	U.O.No.7/2021-1GA/CMS/987 dt.25.02.2022	Swarnkar Samaj Kalyan Sewa Samiti Panipat (Regn. No. 01051), Dalbir Nagar, Ward No. 7, Panipat. "For construction of Hall for general public use and purchase of sewing machines for free distribution to poor women."	11,00,000	SDO (C), Panipat.
248	U.O.No.7/2021-1GA/CMS/999 dt.25.02.2022	Smt. Ishwanti Devi W/o Sh. Ved Parkash, Vill. Buana Lakhu, Tehsil Israna, Distt. Panipat. "Financial assistance to Smt. Ishwanti Devi for repair of house, being poor."	2,00,000	SDO (C), Israna.
249	U.O.No.7/2021-1GA/CMS/991 dt.25.02.2022	Radha Lal Geeta Vidya Mandir (Regn. No.01241) (School Code 41467), Ashok Vihar, Old Ghas Mandi, Ambala City. "For construction of Pandit Deendyal Upadhvay Hall in the School."	11,00,000	SDO (C), Ambala City.
250	U.O.No.7/2021-1GA/CMS/995 dt.25.02.2022	Dashmesh Senior Secondary School, Kapal Mochan, Tehsil Bilaspur, Distt. Yamunanagar. "For raising the height of Boundary Wall of the School."	23,00,000	SDO (C), Bilaspur.
251	U.O.No.7/2021-1GA/CMS/1075 dt.02.03.2022	Shaheed Udham Singh Kamboj Charitable Trust (Regn. No. 12563), Vill. Gobindpura, Distt. Yamunanagar. "For construction of Shaheed Udham Singh Kamboj Bhawan in Vill. Gobindpura for general public use."	11,00,000	SDO (C), Jagadhari.
252	U.O.No.7/2021-1GA/CMS/1075 dt.02.03.2022	Deputy Commissioner, Yamunanagar. "For completion of Kashyap Dharamshala in Vill. Jatehri."	5,00,000	SDO (C), Bilaspur.
253	U.O.No.7/2021-1GA/CMS/1075 dt.02.03.2022	Shree Krishan Kirpa Committee & Dada Nagar Khera Committee Mehmampur (Regn. No. 00756), VPO Mehmampur, Distt. Yamunanagar. "For construction of Hall in Vill. Mehmampur for general public use."	5,00,000	SDO (C), Bilaspur.
254	U.O.No.7/2021-1GA/CMS/1075 dt.02.03.2022	Gurjar Kalyan Sabha (Regn. No. 713), Kapal Mochan, Tehsil Bilaspur, Distt. Yamunanagar. "For renovation of Dharamshala."	6,00,000	SDO (C), Bilaspur.
255	U.O.No.7/2021-1GA/CMS/1075 dt.02.03.2022	Shree Guru Ravidass Mandir Sabha (Regn. No. 00076), Kapal Mochan, Tehsil Bilaspur, Distt. Yamunanagar. "For construction of Hall for general public use."	11,00,000	SDO (C), Bilaspur.
256	U.O.No.7/2021-1GA/CMS/1075 dt.02.03.2022	Sarvanik Nanya Kashyap Rajput Dharamshala (Regn. No.2272), Kapal Mochan, Tehsil Bilaspur, Distt. Yamunanagar. "For construction of Kashyap Dharamshala for general public use."	3,00,000	SDO (C), Bilaspur.
257	U.O.No.7/2021-1GA/CMS/1172 dt.04.03.2022	Sh. Sanjeev Kumar S/o Sh. Prem Chand, Neelkanth Colony, Jagadhari, Distt. Yamunanagar. "Financial assistance to Sh. Sanjeev Kumar for his Renal transplantaion, being poor."	50,000	SDO (C), Jagadhari.
258	U.O.No.7/2021-1GA/CMS/1172 dt.04.03.2022	Smt. Saroj Bala W/o Sh. Krishan Lal, #1935-A, Ward No. 11, Dharampura Colony, Jagadhari, Distt. Yamunanagar. "Financial assistance to Smt. Saroj Bala for heart treatment of her husband, being poor."	75,000	SDO (C), Jagadhari.
259	U.O.No.7/2021-1GA/CMS/1084 dt.02.03.2022	M.D.S.D. Girls College, Ambala City. "For Interactive Panels for Smart Classrooms and Purchase of Laptops."	11,00,000	SDO (C), Ambala City.
260	U.O.No.7/2021-1GA/CMS/1090 dt.02.03.2022	The Gurjar Samaj Kalyan Parishad (Regn. No. 00283), Gurjar Bhawan, Sector 10, Panchkula. "For renovation of Gurjar Bhawan for general public use."	11,00,000	SDO (C), Panchkula.
261	U.O.No.7/2021-1GA/CMS/1116 dt.03.03.2022	Uttarakhand Jan Chetana Manch (Regn. No.4561), Chandigarh, #124, Bank Colony, Manimajra Town, Manimajra, Chandigarh. "For organizing Blood Donation Camp on 20.03.2022 at Garhwal Bhawan, Sector 29-A, Chandigarh."	50,000	SDO (C), Panchkula.
262	U.O.No.7/2021-1GA/CMS/1093 dt.02.03.2022	Shree Jagat Guru Brahamanand Sewa Samiti (Regn. No. 06638), Nirmal Vihar, Karnal. "For completion of Hall for general public use."	5,00,000	SDO (C), Karnal.
263	U.O.No.7/2021-1GA/CMS/1097 dt.02.03.2022	Parbandhak Committee, Kamboj Dharamshala (Regn. No. 01343), Plot No.8, VIP Road, Sannhit Sarovar, Thanesar, Kurukshetra. "For completion of Community Hall for general public use."	5,00,000	SDO (C), Thanesar.
264	U.O.No.7/2021-1GA/CMS/1097 dt.02.03.2022	Vatsalya Vatika, Shree Shiv Shakti Mandir avam Ashram (Regd.), Kurukshetra. "For promotion of Cultural Activities."	5,00,000	SDO (C), Thanesar.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
265	U.O.No.7/2021-1GA/CMS/1102 dt.02.03.2022	Shri Ram Krishan Sadhna Kendra (Regn. No. 0014), G.T. Road, Murthal, Distt. Sonapat. "For repair & whitewash of Gurukul Building and Old Age Home for use of orphans."	5,00,000	SDO (C), Sonapat.
266	U.O.No.7/2021-1GA/CMS/1106 dt.02.03.2022	R.K.S.D. (P.G.), College, Kaithal. "For completion of Library Building and purchase of Furniture."	11,00,000	SDO (C), Kaithal.
267	U.O.No.7/2021-1GA/CMS/1177 dt.04.03.2022	Sh. Ashok Kumar S/o Sh. Sohan Lal, Partap Gate, Kaithal. "Financial assistance to Sh. Ashok Kumar for Liver transplant surgery of his nephew (Sahil), being poor."	2,00,000	SDO (C), Kaithal.
268	U.O.No.7/2021-1GA/CMS/1167 dt.04.03.2022	Smt. Meena W/o Sh. Vicky, Hakikat Nagar, Jind. "Financial assistance to Smt. Meena for Kidney treatment of her husband, being poor."	1,00,000	SDO (C), Jind.
269	U.O.No.7/2021-1GA/CMS/1167 dt.04.03.2022	Smt. Rajrani W/o Sh. Om Parkash, Hakikat Nagar, Jind. "Financial assistance to Smt. Rajrani for her Cancer treatment, being poor."	1,00,000	SDO (C), Jind.
270	U.O.No.7/2021-1GA/CMS/1181 dt.04.03.2022	Baba Banda Singh Bahadur Smarak Trust (Regn. No.1487), Vill. Lohari Ragho, Tehsil Narnaund, Distt. Hisar. "For construction of Hall on upper floor of Trust Building for general public use."	11,00,000	SDO (C), Narnaund.
271	U.O.No.7/2021-1GA/CMS/1336 dt.09.03.2022	Shivala Ganesh Tirth Rudri Sabha (Regn. No.00304), Shri Gyarah Rudri Shiv Mandir, Chandana Gate, Kaithal. "For construction of Hall for general public use."	21,00,000	SDO (C), Kaithal.
272	U.O.No.7/2021-1GA/CMS/1340 dt.09.03.2022	RWA Shiva Enclave Part-1 (Regn. No.02664), Shop No.2, Vijay Market, Shiva Enclave Part-1, Garhi Budhera Road, Shadhrana, Gurugram. "For laying of Pavement in the streets of Shiva Enclave Part-1."	29,82,251	SDO (C), Gurugram.
273	U.O.No.7/2021-1GA/CMS/1340 dt.09.03.2022	RWA Gupta Colony C-1, Palam Vihar (Regn. No.02645), #11, C-1, Gupta Colony, Palam Vihar, Gurugram. "For shifting of 200KVA Transformer along with H-Pole Structure in Gupta Colony."	1,13,751	SDO (C), Gurugram.
274	U.O.No.7/2021-1GA/CMS/1345 dt.09.03.2022	Dr. Punit Jain Memorial and Charitable Trust (Regn. No.6962), #499, Sector 7, Near Shri Neelkanth Mandir, Ambala City. "For construction of Hall for general public use."	5,00,000	SDO (C), Ambala City.
275	U.O.No.7/2021-1GA/CMS/1345 dt.09.03.2022	Arya Samaj (Regn. No.89), Prem Nagar, Ambala City. "For construction of Hall for general public use."	5,00,000	SDO (C), Ambala City.
276	U.O.No.7/2021-1GA/CMS/1345 dt.09.03.2022	Ambala Zila Brahman Sabha (Regn. No.00038), Bhagwan Parshuram Bhawan, Model Town, Ambala City. "For construction of Hall, floor of Varandah for general public use."	3,00,000	SDO (C), Ambala City.
277	U.O.No.7/2021-1GA/CMS/1345 dt.09.03.2022	Vishav Jagriti Mission (Regd.), #67, Palika Vihar, Ambala City. "For construction of Dispensary and Sewing Centre on 1 st floor."	5,00,000	SDO (C), Ambala City.
278	U.O.No.7/2021-1GA/CMS/1345 dt.09.03.2022	Sh. Ram Singh S/o Sh. Garibu Ram, Vill. Mehlan, Distt. Ambala. "Financial assistance to Sh. Ram Singh for his heart & diabetes treatment, being poor."	1,50,000	SDO (C), Ambala City.
279	U.O.No.7/2021-1GA/CMS/1345 dt.09.03.2022	Sh. Ravi Shankar S/o Sh. Madan Lal Khurana, #217, Heera Nagar, Gail Road, Ward No.01, Ambala City. "Financial assistance to Sh. Ravi Shankar for his diabetes treatment, being poor."	1,50,000	SDO (C), Ambala City.
280	U.O.No.7/2021-1GA/CMS/1345 dt.09.03.2022	Sh. Tarsem Lal S/o Sh. Gurnam Ram, Vill. Dadiyana, Distt. Ambala. "Financial assistance to Sh. Tarsem Lal for education of his children, being poor."	1,50,000	SDO (C), Ambala City.
281	U.O.No.7/2021-1GA/CMS/1359 dt.09.03.2022	Sh. Surinder Singh S/o Sh. Jorwar Singh, Vill. Balachaur, Distt. Yamunanagar. "Financial assistance to Sh. Surinder Singh for repair of house, being poor."	2,00,000	SDO (C), Jagadhari.
282	U.O.No.7/2021-1GA/CMS/1359 dt.09.03.2022	Sh. Gurdeep Singh S/o Sh. Ujakar Singh, Vill. Balachaur, Distt. Yamunanagar. "Financial assistance to Sh. Gurdeep Singh for repair of house, being poor."	2,00,000	SDO (C), Jagadhari.
283	U.O.No.7/2021-1GA/CMS/1359 dt.09.03.2022	Sh. Gurpreet Singh S/o Sh. Surinder Singh, Vill. Balachaur, Distt. Yamunanagar. "Financial assistance to Sh. Gurpreet Singh for repair of house, being poor."	1,00,000	SDO (C), Jagadhari.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
284	U.O.No.7/2021-1GA/CMS/1359 dt.09.03.2022	Smt. Pooja Wadhwa W/o Sh. Vishal Wadhwa, Professor Colony, Yamunanagar. “Financial assistance to Smt. Pooja Wadhwa for repair of house, being poor.”	2,00,000	SDO (C), Jagadhari.
285	U.O.No.7/2021-1GA/CMS/1359 dt.09.03.2022	Miss Ritika D/o Sh. Naresh Kumar, East Bhatia Nagar, Yamunanagar. “Financial assistance to Miss Ritika for repair of house, being poor.”	1,50,000	SDO (C), Jagadhari.
286	U.O.No.7/2021-1GA/CMS/1359 dt.09.03.2022	Yamunanagar Durga Bari Samiti (Regn. No.894), #11, Chandpur Gurudwara Road, Yamunanagar. “For construction of Rooms for general public use.”	2,00,000	SDO (C), Jagadhari.
287	U.O.No.7/2021-1GA/CMS/1359 dt.09.03.2022	Sh. Rubal S/o Sh. Naresh Kumar, Azad Nagar, Yamunanagar. “Financial assistance to Sh. Rubal for repair of house, being poor.”	1,50,000	SDO (C), Jagadhari.
288	U.O.No.7/2021-1GA/CMS/1359 dt.09.03.2022	Smt. Vijay Rani W/o Late Sh. Rajinder Paul, #884, Rana Lane, Near Purani Sabji Mandi, Yamunanagar. “Financial assistance to Smt. Vijay Rani for repair of house, being poor.”	50,000	SDO (C), Jagadhari.
289	U.O.No.7/2021-1GA/CMS/1371 dt.09.03.2022	Sudershan Foundation Charitable Trust (Regn. No.11971), #5, Madanpuri (Near Shastri Colony), Yamunanagar. “For organizing Medical Camps, Ayurvedic Medical Camps, and work for Anemia Mukh Haryana Project, free distribution of medicines to poor patients.”	7,00,000	SDO (C), Jagadhari.
290	U.O.No.7/2021-1GA/CMS/1371 dt.09.03.2022	Shree Educational & Vocational Welfare Society (Regn. No.0334), Near Kila, Shiv Mandir, Buria, Distt. Yamunanagar. “For construction of Library and toilet.”	2,00,000	SDO (C), Jagadhari.
291	U.O.No.7/2021-1GA/CMS/1371 dt.09.03.2022	Sh. Umair S/o Sh. Shakil, Vill. Shadipur, Distt. Yamunanagar. “Financial assistance to Sh. Umair for repair of house, being poor.”	2,00,000	SDO (C), Jagadhari.
292	U.O.No.7/2021-1GA/CMS/1371 dt.09.03.2022	Sh. Surinder Kumar S/o Buti Ram, East Bhatia Nagar, Yamunanagar. “Financial assistance to Sh. Surinder Kumar for repair of house, being poor.”	50,000	SDO (C), Jagadhari.
293	U.O.No.7/2021-1GA/CMS/1371 dt.09.03.2022	Smt. Prem Kumari W/o Sh. Varinder Kumar Grover, Mahavir Colony, Yamunanagar. “Financial assistance to Smt. Prem Kumari for repair of house, being poor.”	2,00,000	SDO (C), Jagadhari.
294	U.O.No.7/2021-1GA/CMS/1371 dt.09.03.2022	Miss Kirti Bajaj D/o Sh. Yashpal Bajaj, Professor Colony, Yamunanagar. “Financial assistance to Miss Kirti Bajaj for repair of house, being poor.”	2,00,000	SDO (C), Jagadhari.
295	U.O.No.7/2021-1GA/CMS/1371 dt.09.03.2022	Sh. Navneesh Bajaj S/o Sh. Harish Bajaj, #32, Sector 17, HUDA, Yamunanagar. “Financial assistance to Sh. Navneesh Bajaj for repair of house, being poor.”	1,00,000	SDO (C), Jagadhari.
296	U.O.No.7/2021-1GA/CMS/1371 dt.09.03.2022	Sh. Navneet Chhabra S/o Sh. Kulbhushan Chhabra, Shastri Colony, Yamunanagar. “Financial assistance to Sh. Navneet Chhabra for repair of house, being poor.”	2,00,000	SDO (C), Jagadhari.
297	U.O.No.7/2021-1GA/CMS/1391 dt.09.03.2022	Kanya Gurukul Shiksha Samiti (Regn. No.285), Anjanthali, Karnal. “For construction of Boundary Wall of College, School and construction of Hostel.”	5,00,000	SDO (C), Karnal.
298	U.O.No.7/2021-1GA/CMS/1391 dt.09.03.2022	Shiv Shakti Sankirtan Mandal (Regn. No.01116), Taraori, Distt. Karnal. “For construction of Hall for general public use.”	2,50,000	SDO (C), Karnal.
299	U.O.No.7/2021-1GA/CMS/1391 dt.09.03.2022	Shri Guru Ravidass Sabha (Regd.), Shri Guru Ravidass Mandir, Near Press Colony, Nilokheri, Distt. Karnal. “For construction of Community Centre for general public use.”	4,50,000	SDO (C), Karnal.
300	U.O.No.7/2021-1GA/CMS/1391 dt.09.03.2022	Shri Brahman Sabha (Regd.), Bhagwan Shri Parshuram Dharamshala, Nilokheri, Distt. Karnal. “For construction of Dharamshala.”	4,50,000	SDO (C), Karnal.
301	U.O.No.7/2021-1GA/CMS/1391 dt.09.03.2022	Shri Krishan Gopal Gaushala (Regd.), Gullarpur Road, Vill. Gonder, Distt. Karnal. “For construction of Varandah in Gaushala.”	2,50,000	SDO (C), Karnal.
302	U.O.No.7/2021-1GA/CMS/1391 dt.09.03.2022	Shri Guru Ravidass Sabha (Regn. No.1157), Vill. Gonder, Distt. Karnal. “For construction of Community Hall for general public use.”	4,00,000	SDO (C), Karnal.
303	U.O.No.7/2021-1GA/CMS/1391 dt.09.03.2022	Smt. Premo Devi W/o Sh. Rajesh Kumar, Vill. Gonder, Distt. Karnal. “Financial assistance to Smt. Premo Devi for repair of house, being poor.”	1,00,000	SDO (C), Karnal.
304	U.O.No.7/2021-1GA/CMS/1391 dt.09.03.2022	Smt. Rajbala W/o Sh. Phool Kumar, VPO Bastali, Distt. Karnal. “Financial assistance to Smt. Rajbala for repair of house, being poor.”	50,000	SDO (C), Karnal.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
305	U.O.No.7/2021-1GA/CMS/1391 dt.09.03.2022	Smt. Sumitra Devi W/o Sh. Mahinder Pal, Vill. Bakipur, Distt. Karnal. "Financial assistance to Smt. Sumitra Devi for repair of house, being poor."	40,000	SDO (C), Karnal.
306	U.O.No.7/2021-1GA/CMS/1391 dt.09.03.2022	Smt. Usha Rani W/o Sh. Sohan Lal, Vill Gonder, Distt. Karnal. "Financial assistance to Smt. Usha Rani for repair of house, being poor."	40,000	SDO (C), Karnal.
307	U.O.No.7/2021-1GA/CMS/1413 dt.10.03.2022	Smt. Lata Devi W/o Sh. Gulab Singh, Vill. Haibatpur, Distt. Karnal. "Financial assistance to Smt. Lata Devi for repair of house, being poor."	50,000	SDO (C), Karnal.
308	U.O.No.7/2021-1GA/CMS/1413 dt.10.03.2022	Sh. Kanwar Singh S/o Sh. Hukma Ram, Vill Daachar, Distt. Karnal. "Financial assistance to Sh. Kanwar Singh for repair of house, being poor."	50,000	SDO (C), Karnal.
309	U.O.No.7/2021-1GA/CMS/1413 dt.10.03.2022	Smt. Kitabo W/o Deepa Ram, Vill. Gonder, Distt. Karnal. "Financial assistance to Smt. Kitabo for repair of house, being poor."	50,000	SDO (C), Karnal.
310	U.O.No.7/2021-1GA/CMS/1413 dt.10.03.2022	Smt. Sonia W/o Sh. Manoj Kumar, Vill. Dabarthala, Distt. Karnal. "Financial assistance to Smt. Sonia for repair of house, being poor."	40,000	SDO (C), Karnal.
311	U.O.No.7/2021-1GA/CMS/1413 dt.10.03.2022	Smt. Joginder Kaur W/o Gurmukh Singh Vill. Gobindgarh, Distt. Karnal. "Financial assistance to Smt. Joginder Kaur for repair of house, being poor."	50,000	SDO (C), Karnal.
312	U.O.No.7/2021-1GA/CMS/1413 dt.10.03.2022	Miss Shweta D/o Jagdish, Ward No.1, Katuj Nagar, Taraori, Distt. Karnal. "Financial assistance to Miss Shweta for repair of house, being poor."	40,000	SDO (C), Karnal.
313	U.O.No.7/2021-1GA/CMS/1413 dt.10.03.2022	Miss Pooja Devi D/o Sh. Muli Ram, Vill. Sambhi, Distt. Karnal. "Financial assistance to Miss Pooja Devi for repair of house, being poor."	50,000	SDO (C), Karnal.
314	U.O.No.7/2021-1GA/CMS/1413 dt.10.03.2022	Miss Manisha D/o Sh. Jagdigh Kumar, #94, Gali No.6, Ekta Colony, Karnal. "Financial assistance to Miss Manisha for repair of house, being poor."	1,00,000	SDO (C), Karnal.
315	U.O.No.7/2021-1GA/CMS/1413 dt.10.03.2022	Sh. Suresh Kumar S/o Sh. Ved Prakash, Vill. Gonder, Distt. Karnal. "Financial assistance to Sh. Suresh Kumar for repair of house, being poor."	50,000	SDO (C), Karnal.
316	U.O.No.7/2021-1GA/CMS/1413 dt.10.03.2022	Smt. Kavita W/o Sh. Samsher Singh, Vill. Raison, Distt. Karnal. "Financial assistance to Smt. Kavita for repair of house, being poor."	50,000	SDO (C), Karnal.
317	U.O.No.7/2021-1GA/CMS/1413 dt.10.03.2022	Sh. Puran Chand S/o Sh. Hari Paal, Distt. Dayalpura, PO Pakhana, Distt. Karnal. "Financial assistance to Sh. Puran Chand for repair of house, being poor."	40,000	SDO (C), Karnal.
318	U.O.No.7/2021-1GA/CMS/1607 dt.14.03.2022	Jan Sewa Dal (Regn. No.145), Civil Hospital, Panipat. "For repair of hall and organising medical camp and distribution of free medicine to poor patients."	4,00,000	SDO (C), Panipat
319	U.O.No.7/2021-1GA/CMS/1638 dt.14.03.2022	Shri Sanatan Dharam Sabha (Regd.), Shri Sanatan Dharam Mandir Model Town, Panipat. "For free education to poor students of beggars/slum area."	1,00,000	SDO (C), Panipat
320	U.O.No.7/2021-1GA/CMS/1638 dt.14.03.2022	Nayi Pehal Welfare Society (Regn. No.00618), #97, Basant Nagar, Panipat. "For Purchase of medicine for treatment of injured stray animals."	1,00,000	SDO (C), Panipat
321	U.O.No.7/2021-1GA/CMS/1638 dt.14.03.2022	Sec. 12, Green Park Welfare Association (Regn. No.1633), #1801, New Housing Board Colony, Panipat. "For maintenance/beautification of Sector 12 park."	1,00,000	SDO (C), Panipat
322	U.O.No.7/2021-1GA/CMS/1638 dt.14.03.2022	Gurudwara Gur Sangat Sahib (Nawan Kot) (Regn. No.01150), HUDA, Sector 12, Panipat. "For Purchase of medicine for free distribution in dispensary."	1,00,000	SDO (C), Panipat
323	U.O.No.7/2021-1GA/CMS/1638 dt.14.03.2022	Hydrabadi Devpuri Shamshan Bhoomi Dharmarth Samiti (Regd.), Devpuri, Sanauli Road, Panipat. "For Installation of tower light in cremation ground."	1,00,000	SDO (C), Panipat
324	U.O.No.7/2021-1GA/CMS/1638 dt.14.03.2022	Shree Sanatan Dharam Sangthan (Regd.), Panipat. "For organising mass marriages of poor girls and free distributions of stationary to poor students."	1,00,000	SDO (C), Panipat
325	U.O.No.7/2021-1GA/CMS/1638 dt.14.03.2022	Sewa Bharti Haryana Pardesh (Regd.), Jatal Road, Near Maharishi Balmiki Mandir, Panipat. "For purchase of computers for free training to poor students."	1,00,000	SDO (C), Panipat

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
326	U.O.No.7/2021-1GA/CMS/1638 dt.14.03.2022	Varishat Nagrik Kalyan Samiti (Regn. No.00182), Near Geeta Vidya Mandir, Panipat. “For purchase of cooler and furniture for welfare of Sr. Citizen.”	1,00,000	SDO (C), Panipat
327	U.O.No.7/2021-1GA/CMS/1638 dt.14.03.2022	Kamalia Bradri (Regd.), Kamalia Bhawan, #651, Model Town, Panipat. “For purchase of medicines for free distribution in dispensary.”	1,00,000	SDO (C), Panipat
328	U.O.No.7/2021-1GA/CMS/1655 dt.14.03.2022	Flying Club Trust Panipat (Regn. No.6275), Sector 29, HUDA, Panipat. “For tree plantation.”	90,000	SDO (C), Panipat
329	U.O.No.7/2021-1GA/CMS/1655 dt.14.03.2022	Shanti Nagar Welfare Society (Regn. No.1160), #194, Shanti Nagar, Model Town, Panipat. “For repair of Vivekanand Bhawan community hall.”	1,00,000	SDO (C), Panipat
330	U.O.No.7/2021-1GA/CMS/1655 dt.14.03.2022	Annapurna Vastr and Anaj Bank (Regd.), #1111-A, Sec. 25, Panipat. “For free distribution of cloths to poor persons.”	1,00,000	SDO (C), Panipat
331	U.O.No.7/2021-1GA/CMS/1655 dt.14.03.2022	Shri Guru Ram Dass Sr. Sec. School (Code 14124), Model Town, Panipat. “For free distribution uniforms, school bags and shoes to poor students.”	1,00,000	SDO (C), Panipat
332	U.O.No.7/2021-1GA/CMS/1655 dt.14.03.2022	Shri Radha Madhav Kalyan Samiti (Regd.), Krishan Nagar, Teh. Town, Panipat. “For free distribution uniforms and stationary to poor students.”	1,00,000	SDO (C), Panipat
333	U.O.No.7/2021-1GA/CMS/1655 dt.14.03.2022	Shree Kishori Sharnam Seva Samiti (Regn. No.0628), Sanauli Road, Panipat. “For organising Medical Camp, Blood donation Camp and mass marriages of poor girls.”	1,00,000	SDO (C), Panipat
334	U.O.No.7/2021-1GA/CMS/1655 dt.14.03.2022	Shree Sat Jinda Kalyana Charitable Trust (Regd.), New Sabji Mandi, Sanauli Road Panipat. “For free distribution of medicines to poor patients and fee payment of poor students.”	1,00,000	SDO (C), Panipat
335	U.O.No.7/2021-1GA/CMS/1655 dt.14.03.2022	Veer Savarkar Park Welfare Society (Regd.), Sec 12, Panipat. “For laying of tin shed on gym area and maintenance of lights in park.”	60,000	SDO (C), Panipat
336	U.O.No.7/2021-1GA/CMS/1655 dt.14.03.2022	Shree Sanatan Dharam Mahabir Dal (Regn. No.553), Ward No.9, Sanauli Road, Panipat. “For organising medical camp, mass marriages of poor girls and distribution of free medicines to poor patients.”	1,00,000	SDO (C), Panipat
337	U.O.No.7/2021-1GA/CMS/1655 dt.14.03.2022	Sati Bai Sai Dass Sewadal (Regn. No.1728), #539-540, Phase-1, Sector 11, Panipat. “For organizing free Eye Medical Camp and installation of coolers.”	1,00,000	SDO (C), Panipat
338	U.O.No.7/2021-1GA/CMS/1655 dt.14.03.2022	Virat Nagar Phase-II Residents Welfare Society (Regn. No.00887), #130, Virat Nagar, Phase II, Panipat. “For installation of CCTV Cameras in streets.”	50,000	SDO (C), Panipat
339	U.O.No.7/2021-1GA/CMS/1671 dt.14.03.2022	Smile Foundation Society (Regn. No.1066), #1456, Jatal Road, Panipat. “For organising blood donation camp, medical camp, tree plantation and mass marriages of poor girls.”	1,00,000	SDO (C), Panipat
340	U.O.No.7/2021-1GA/CMS/1671 dt.14.03.2022	Shri Nirvan Kutia Sabha (Regd.) avm Nirvan Public School, Kutani Road, W. No. 11, Panipat. “For construction of computer room in the school.”	1,00,000	SDO (C), Panipat
341	U.O.No.7/2021-1GA/CMS/1671 dt.14.03.2022	Baba Banda Bahadur Manav Sewa Kendre (Regd.), Sanauli Road, Near Bhim GOda Mandir, Panipat. “For renovation of hospital.”	1,00,000	SDO (C), Panipat
342	U.O.No.7/2021-1GA/CMS/1671 dt.14.03.2022	Jiwan Vikas Sewa Samiti (Regn. No.01205), #617-R, Model Town, Panipat. “For construction of dispensary and purchase of furniture for dispensary.”	1,00,000	SDO (C), Panipat
343	U.O.No.7/2021-1GA/CMS/1671 dt.14.03.2022	Nayi Raah Welfare Society (Regn. No.00679), #1330, Gohana Road, Panipat. “For tree plantation and tree guards.”	1,00,000	SDO (C), Panipat
344	U.O.No.7/2021-1GA/CMS/1671 dt.14.03.2022	Sh. Mahabir Adarsh Sr. Sec. School, Ward No. 11, Panipat. “For purchase of uniforms, books and stationary for free distribution to poor students.”	1,00,000	SDO (C), Panipat
345	U.O.No.7/2021-1GA/CMS/1671 dt.14.03.2022	Shri Mahabir Mandir Sabha (Regd.), Ward No. 11, Panipat. “For purchase of water coolers.”	1,00,000	SDO (C), Panipat
346	U.O.No.7/2021-1GA/CMS/1671 dt.14.03.2022	Parkash Savera Educational and Charitable Trust (Regn. No.182), Sanauli Road, Panipat. “For purchase of furniture and water cooler for school of dumb and deaf.”	1,00,000	SDO (C), Panipat

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
347	U.O.No.7/2021-1GA/CMS/1671 dt.14.03.2022	Dussehra Committee (Regd.), Shri Raghunath Dham, #1111-A, Sector 25, Part-2, Panipat. "For organising medical, blood donation camp and free distribution of medicine to poor patient."	1,00,000	SDO (C), Panipat
348	U.O.No.7/2021-1GA/CMS/1671 dt.14.03.2022	The Power of Unity Society Panipat (Regn. No.01620), #64, Weavers Colony, Near Shiv Mandir, Panipat. "For establishment of Sewing and Computer centre for free training to poor women."	1,00,000	SDO (C), Panipat
349	U.O.No.7/2021-1GA/CMS/1730 dt.15.03.2022	Shri Madhav Jan Sewa Nyas (Regn. No. 1198), Shakti Service Station, Opp. I.B. College, G.T. Road, Panipat. "For construction of Hall and Room for general Public use."	11,00,000	SDO (C), Panipat
350	U.O.No.7/2021-1GA/CMS/1730 dt.15.03.2022	Shri Khatu Shyam Satsang Trust (Regd.), Vikas Nagar, Ward No.16, Gali No.3, Panipat. "For repair of Trust Building."	1,00,000	SDO (C), Panipat
351	U.O.No.7/2021-1GA/CMS/1730 dt.15.03.2022	Haryana Health and Educational Help Trust (Regn. No.6548), #2346, HBC, Sec.-13/17, Panipat. "For repair of building and organizing Blood donation Camp."	1,00,000	SDO (C), Panipat
352	U.O.No.7/2021-1GA/CMS/1730 dt.15.03.2022	Dr. Bhim Rao Ambedkar Charitable Trust Haryana (Regd.), Kabir Bhawan, Plot No.1, Near Community Centre, Sector 6, Panipat. "For repair of building and purchase of furniture."	1,00,000	SDO (C), Panipat
353	U.O.No.7/2021-1GA/CMS/1730 dt.15.03.2022	Guru Gorakhnath Kalyan Samiti (Regn. No.01603), Gali No.4, Rajnagar, Panipat. "For repair of building and purchase of furniture."	1,00,000	SDO (C), Panipat
354	U.O.No.7/2021-1GA/CMS/1730 dt.15.03.2022	Shiv Ganga Samiti (Regn. No.01691), #980, Geeta Colony, Ward No.2, Noorwala, Panipat. "For repair of building and free distribution of uniforms & Stationary to poor students."	50,000	SDO (C), Panipat
355	U.O.No.7/2021-1GA/CMS/1730 dt.15.03.2022	Baba Nirwan Shiksha Samiti (Regn. No.00614), #405, Ward No.10, Panipat. "For repair of building and purchase of furniture."	2,00,000	SDO (C), Panipat
356	U.O.No.7/2021-1GA/CMS/1730 dt.15.03.2022	Pragatisheel Purvanchal Samiti Panipat (Regd.), #624, Gopal Colony, Kabri Road, Panipat. "For repair of building and organizing Medical Camp & free distribution of Medicines to poor patients."	2,50,000	SDO (C), Panipat
357	U.O.No.7/2021-1GA/CMS/1730 dt.15.03.2022	Sawan Kirpal Ruhani Mission (Regd.), Kirpal Ashram, Barsat Road, Noorwala, Panipat. "For construction of Hall & Room for general public use and organising medical camp."	2,00,000	SDO (C), Panipat
358	U.O.No.7/2021-1GA/CMS/1730 dt.15.03.2022	Sh. Balraj S/o Sh. Dharam Singh, Vill. Babail, Distt. Panipat. "Financial assistance to Sh. Balraj for repair of house, being poor."	50,000	SDO (C), Panipat
359	U.O.No.7/2021-1GA/CMS/1743 dt.15.03.2022	Smt. Cheena Rohilla W/o Sh. Jitender Rohilla, Parshuram Colony, Panipat. "Financial assistance to Smt. Cheena Rohilla for repair of house, being poor."	50,000	SDO (C), Panipat
360	U.O.No.7/2021-1GA/CMS/1743 dt.15.03.2022	Smt. Meena W/o Sh. Jai Kumar Jangra, Parshuram Colony, Panipat. "Financial assistance to Smt. Meena for repair of house, being poor."	50,000	SDO (C), Panipat
361	U.O.No.7/2021-1GA/CMS/1743 dt.15.03.2022	Sh. Pankaj S/o Sh. Nakli Ram, Vill. Kabri, Distt. Panipat. "Financial assistance to Sh. Pankaj for his lungs treatment, being poor."	2,00,000	SDO (C), Panipat
362	U.O.No.7/2021-1GA/CMS/1743 dt.15.03.2022	Sh. Rohtash S/o Sh. Mange Ram, Baljeet Nagar, Panipat. "Financial assistance to Sh. Rohtash for repair of house, being poor."	50,000	SDO (C), Panipat
363	U.O.No.7/2021-1GA/CMS/1743 dt.15.03.2022	Smt. Devika Tyagi W/o Sh. Rajesh Tyagi, Vill. Barana, Distt. Panipat. "Financial assistance to Smt. Devika Tyagi for repair of house, being poor."	50,000	SDO (C), Panipat
364	U.O.No.7/2021-1GA/CMS/1743 dt.15.03.2022	Sh. Raja Ram S/o Sh. Munshi Ram, Hari Nagar Colony, Panipat. "Financial assistance to Sh. Raja Ram for repair of house, being poor."	50,000	SDO (C), Panipat
365	U.O.No.7/2021-1GA/CMS/1743 dt.15.03.2022	Sh. Karam Singh S/o Sh. Chander Bhan, VPO Assan Kalan, Distt. Panipat. "Financial assistance to Sh. Karam Singh for his liver treatment, being poor."	50,000	SDO (C), Panipat
366	U.O.No.7/2021-1GA/CMS/1743 dt.15.03.2022	Sh. Pawan Dhiman S/o Sh. Balbir Singh, Vill. Khandra, Distt. Panipat. "Financial assistance to Sh. Pawan Dhiman for repair of house, being poor."	50,000	SDO (C), Panipat

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
367	U.O.No.7/2021-1GA/CMS/1743 dt.15.03.2022	Sh. Parveen Kumar S/o Sh. Gina Ram, Vill. Rajapur, Distt. Panipat. "Financial assistance to Sh. Parveen Kumar for repair of house, being poor."	50,000	SDO (C), Panipat
368	U.O.No.7/2021-1GA/CMS/1743 dt.15.03.2022	Sh. Prem Kumar S/o Sh. Mange Ram, Vill. Barauli, Distt. Panipat. "Financial assistance to Sh. Prem Kumar for repair of house, being poor."	50,000	SDO (C), Panipat
369	U.O.No.7/2021-1GA/CMS/1611 dt.14.03.2022	Bharat Mata Sewa Charitable Trust (Regn. No.7186), Near Kusumeshwar Mahadev Mandir, Behind Shri Shyam Public School, Sewanagar, Bhiwani. "For construction of Building for use of Community as whole."	21,00,000	SDO (C), Bhiwani.
370	U.O.No.7/2021-1GA/CMS/1615 dt.14.03.2022	Sehrawat Charitable Trust (Regd.), VPO Hathin, District Palwal. "For construction of Multi Purpose Hall in L R College of Pharmacy."	11,00,000	SDO (C), Hathin.
371	U.O.No.7/2021-1GA/CMS/1615 dt.14.03.2022	Haryana Educational Centres Society (Regn. No.00021), Bali Nagar, Palwal. "For construction of Toilets in Haryana Sr. Sec. School."	5,00,000	SDO (C), Palwal.
372	U.O.No.7/2021-1GA/CMS/1615 dt.14.03.2022	Bhaumu Baba Educational Society (Regn. No.01460), VPO Gehlab, Tehsil Hathin, District Palwal. "For purchase of Furniture in T. D. Public School."	5,00,000	SDO (C), Hathin.
373	U.O.No.7/2021-1GA/CMS/1615 dt.14.03.2022	Trivani Dham Goshala Samiti (Regn. No. 619),VPO Gehlab, Tehsil Hathin, District Palwal. "For purchase of Fodder for Cows."	1,00,000	SDO (C), Hathin.
374	U.O.No.7/2021-1GA/CMS/1615 dt.14.03.2022	Shree Radhey Gau Sewa Samiti (Gaushala) (Regd.), Vill. Jodhpur, Rattipur Near Omex City, Distt. Palwal. "For construction of Boundary Wall of Gaushala and purchase of Fodder for Cows."	1,00,000	SDO (C), Palwal.
375	U.O.No.7/2021-1GA/CMS/1615 dt.14.03.2022	Amar Saheed Kanha Goshala (Regn. No.617), Vill. Bahin, Tehsil Hathin, District Palwal. "For purchase of Fodder for Cows and construction of Khol."	1,00,000	SDO (C), Hathin.
376	U.O.No.7/2021-1GA/CMS/1615 dt.14.03.2022	Sh. Devender Singh S/o Sh. Sumer Singh, Vill. Bahin, Tehsil Hathin, District Palwal. "Financial assistance to Sh. Devender Singh for repair of house, being poor."	1,50,000	SDO (C), Hathin.
377	U.O.No.7/2021-1GA/CMS/1626 dt.14.03.2022	Sh. Hansraj Singh S/o Sh. Amar Singh, Vill. Jalalpur Mafi, Tehsil Hodal, District Palwal. "Financial assistance to Sh. Hansraj Singh for repair of house, being poor."	1,00,000	SDO (C), Hodal.
378	U.O.No.7/2021-1GA/CMS/1626 dt.14.03.2022	Sh. Pritam S/o Sh. Jaipal, Vill. Syaroli, Tehsil Hathin, District Palwal. "Financial assistance to Sh. Pritam for his paralysis treatment, being poor."	1,00,000	SDO (C), Hathin.
379	U.O.No.7/2021-1GA/CMS/1626 dt.14.03.2022	Sh. Satvir S/o Sh. Rattan Singh, Vill. Mandkola, Tehsil Hathin, District Palwal. "Financial assistance to Sh. Satvir for repair of house, being poor."	1,00,000	SDO (C), Hathin.
380	U.O.No.7/2021-1GA/CMS/1626 dt.14.03.2022	Sh. Devender S/o Late Sh. Hukam Singh, Vill. Mandkola, Tehsil Hathin, District Palwal. "Financial assistance to Sh. Devender for repair of house, being poor."	1,00,000	SDO (C), Hathin.
381	U.O.No.7/2021-1GA/CMS/1626 dt.14.03.2022	Sh. Jaipal S/o Sh. Khem Chand, Vill. Mandkola, Tehsil Hathin, District Palwal. "Financial assistance to Sh. Jaipal for repair of house, being poor."	50,000	SDO (C), Hathin.
382	U.O.No.7/2021-1GA/CMS/1626 dt.14.03.2022	Smt. Khatuni W/o Sh. Salim Khan, Vill. Jalalpur, Teh. & Distt. Palwal. "Financial assistance to Smt. Khatuni for her cancer treatment, being poor."	50,000	SDO (C), Palwal.
383	U.O.No.7/2021-1GA/CMS/1626 dt.14.03.2022	Sh. Lokesh S/o Sh. Beer Singh, Vill. Syaroli, Tehsil Hathin, District Palwal. "Financial assistance to Sh. Lokesh for his electric shock injury treatment, being poor."	50,000	SDO (C), Hathin.
384	U.O.No.7/2021-1GA/CMS/1685 dt.14.03.2022	Swami Dayanand Shiksha Samiti (Regn. No.75), Kakrala, Distt. Mahendergarh. "For construction of Auditorium in Swami Dayanand Sr. Sec. School."	5,00,000	SDO (C), Kanina
385	U.O.No.7/2021-1GA/CMS/1685 dt.14.03.2022	Haryana SC/ST Employees Welfare Association (Regd.), Narnaul, Distt. Mahendergarh. "For construction of Library and purchase of books for Library."	5,00,000	SDO (C), Narnaul
386	U.O.No.7/2021-1GA/CMS/1685 dt.14.03.2022	Mahant Shri Laxman Giri Gaushala (Regd.), M'garh-Kanina Road, Buchawas, Distt. Mahendergarh. "For construction of Toilets in Gaushala."	2,00,000	SDO (C), Kanina

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
387	U.O.No.7/2021-1GA/CMS/1685 dt.14.03.2022	Shri Baba Sharnainath Gaushala (Regd.), Vill. Kheri (Kanti), Distt. Mahendergarh. "For purchase of Fodder for Cows and construction of Cow Shed."	2,00,000	SDO (C), Narnaul
388	U.O.No.7/2021-1GA/CMS/1685 dt.14.03.2022	Shri Shri 108 Baba Hemadass Gaushala Samiti (Regd.), Vill. Bhojawas, Distt. Mahendergarh. "For purchase of Fodder for Cows."	1,00,000	SDO (C), Kanina
389	U.O.No.7/2021-1GA/CMS/1685 dt.14.03.2022	Shri Krishan Balgopal Gaushala (Regd.), Vill. Bihali, Distt. Mahendergarh. "For purchase of Fodder for Cows."	1,00,000	SDO (C), Narnaul
390	U.O.No.7/2021-1GA/CMS/1685 dt.14.03.2022	Shri Krishan Gaushala Samiti (Regd.), Kanina, Distt. Mahendergarh. "For construction of Cow Shed."	1,00,000	SDO (C), Kanina
391	U.O.No.7/2021-1GA/CMS/1685 dt.14.03.2022	Yadav Sabha (Regd.), ITI Road, Yadav Dharamshala, Mahendergarh. "For construction of Library."	1,00,000	SDO (C), Mahendergarh
392	U.O.No.7/2021-1GA/CMS/1685 dt.14.03.2022	Prajapati Sabha (Regd.), Pargana Kanti, Distt. Mahendergarh. "For construction of Prajapati Dharamshala."	1,00,000	SDO (C), Narnaul
393	U.O.No.7/2021-1GA/CMS/1685 dt.14.03.2022	Sh. Rajender Singh S/o Sh. Ram Niwas, VPO Bhojawas, Distt. Mahendergarh. "Financial assistance to Sh. Rajender Singh for repair of house, being poor."	1,00,000	SDO (C), Kanina
394	U.O.No.7/2021-1GA/CMS/1685 dt.14.03.2022	Sh. Surender Kumar S/o Sh. Jug Lal, Vill. Rambas, Distt. Mahendergarh. "Financial assistance to Sh. Surender Kumar for repair of house, being poor."	1,00,000	SDO (C), Kanina
395	U.O.No.7/2021-1GA/CMS/1685 dt.14.03.2022	Sh. Kailash S/o Sh. Chetram, VPO Baghot, Distt. Mahendergarh. "Financial assistance to Sh. Kailash for repair of house, being poor."	1,00,000	SDO (C), Kanina
396	U.O.No.7/2021-1GA/CMS/1702 dt.14.03.2022	Smt. Sarita Sharma W/o Sh. Devender Kumar, VPO Kanina, Distt. Mahendergarh. "Financial assistance to Smt. Sarita Sharma for repair of house, being poor."	1,00,000	SDO (C), Kanina
397	U.O.No.7/2021-1GA/CMS/1702 dt.14.03.2022	Sh. Jitender Kumar S/o Sh. Ramniwas, Vill. Uninda, PO Gokalpur, Distt. Mahendergarh. "Financial assistance to Sh. Jitender Kumar for repair of house, being poor."	1,00,000	SDO (C), Narnaul
398	U.O.No.7/2021-1GA/CMS/1702 dt.14.03.2022	Sh. Akshay Kumar S/o Sh. Dharam Pal, Vill. Sujapur, Distt. Mahendergarh. "Financial assistance to Sh. Akshay Kumar for repair of house, being poor."	1,00,000	SDO (C), Narnaul
399	U.O.No.7/2021-1GA/CMS/1702 dt.14.03.2022	Sh. Praveen Kumar S/o Sh. Mahaveer Prasad, Vill. Sujapur, Distt. Mahendergarh. "Financial assistance to Sh. Praveen Kumar for repair of house, being poor."	1,00,000	SDO (C), Narnaul
400	U.O.No.7/2021-1GA/CMS/1702 dt.14.03.2022	Sh. Sandeep S/o Sh. Mainpal, Vill. Sujapur, Distt. Mahendergarh. "Financial assistance to Sh. Sandeep for repair of house, being poor."	1,00,000	SDO (C), Narnaul
401	U.O.No.7/2021-1GA/CMS/1702 dt.14.03.2022	Smt. Vinod Devi W/o Sh. Krishan Kumar, Vill. Bochdiya, Distt. Mahendergarh. "Financial assistance to Smt. Vinod Devi for repair of house, being poor."	1,00,000	SDO (C), Narnaul
402	U.O.No.7/2021-1GA/CMS/1702 dt.14.03.2022	Smt. Sheela Devi W/o Sh. Raj Kumar, VPO Dhanauda, Distt. Mahendergarh. "Financial assistance to Smt. Sheela Devi for repair of house, being poor."	50,000	SDO (C), Kanina
403	U.O.No.7/2021-1GA/CMS/1702 dt.14.03.2022	Sh. Kailash S/o Late Sh. Ram Chander, Vill. Atali, PO Duloth Jaat, Distt. Mahendergarh. "Financial assistance to Sh. Kailash for repair of house, being poor."	50,000	SDO (C), Narnaul
404	U.O.No.7/2021-1GA/CMS/1702 dt.14.03.2022	Sh. Babu Lal S/o Ghisa Ram, Vill. Sujapur, Distt. Mahendergarh. "Financial assistance to Sh. Babu Lal for repair of house, being poor."	50,000	SDO (C), Narnaul
405	U.O.No.7/2021-1GA/CMS/1702 dt.14.03.2022	Sh. Pardeep Kumar S/o SH. Jaswant, Vill. Sujapur, Distt. Mahendergarh. "Financial assistance to Sh. Pardeep Kumar for repair of house, being poor."	50,000	SDO (C), Narnaul
406	U.O.No.7/2021-1GA/CMS/1702 dt.14.03.2022	Sh. Devender Singh S/o Sh. Dev Dutt, Vill. Sujapur, Distt. Mahendergarh. "Financial assistance to Sh. Devender Singh for repair of house, being poor."	50,000	SDO (C), Narnaul
407	U.O.No.7/2021-1GA/CMS/1702 dt.14.03.2022	Sh. Sushil S/o Sh. Ram Chander, Vill. Sujapur, Distt. Mahendergarh. "Financial assistance to Sh. Sushil for repair of house, being poor."	50,000	SDO (C), Narnaul

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
408	U.O.No.7/2021-1GA/CMS/1718 dt.14.03.2022	Sewa Bharti (Regn. No.06673), Gaushala Mahila Sewing Centre, Bhiwani Road, Jind. "For construction of Building for general public use."	5,00,000	SDO (C), Jind
409	U.O.No.7/2021-1GA/CMS/1718 dt.14.03.2022	Shri Sewa Samiti (Regn. No.000329), Shiv Colony, Jind. "For construction of Shiv Dharamshala."	5,00,000	SDO (C), Jind
410	U.O.No.7/2021-1GA/CMS/1718 dt.14.03.2022	Maharaja Aggarsain Sadabarat Mandir Pio Samiti Jind (Regd.), Palika Bazar, Jind. "For construction of Building for general public use."	5,00,000	SDO (C), Jind
411	U.O.No.7/2021-1GA/CMS/1718 dt.14.03.2022	Garhwal Sabha (Regn. No.00174), Jind. "For construction of Shri Badri Kedarnath Dharamshala."	5,00,000	SDO (C), Jind
412	U.O.No.7/2021-1GA/CMS/1718 dt.14.03.2022	Baba Banda Singh Bahadur Sewa Samiti (Regn. No00.657), Patiala Chowk, New Hansi Road, Jind. "For construction of Sarai (Dharamshala)."	5,00,000	SDO (C), Jind
413	U.O.No.7/2021-1GA/CMS/1718 dt.14.03.2022	Dr. Ambedkar Youth Society (Regn. No.00695), Chabri Colony, Ward No.23, Gohana Road, Jind. "For construction of Dr. Ambedkar Bhawan for general public use."	5,00,000	SDO (C), Jind
414	U.O.No.7/2021-1GA/CMS/1756 dt.15.03.2022	Sh. Sunny Maggo S/o Sh. Munshi Ram Maggo, Jhanjh Gate, Setia Mohalla, Jind. "Financial assistance to Sh. Sunny Maggo for repair of house, being poor."	1,50,000	SDO (C), Jind
415	U.O.No.7/2021-1GA/CMS/1756 dt.15.03.2022	Sh. Suresh Chand S/o Sh. Manohar Lal, Ishwar Nagar, Patiala Chowk, Jind. "Financial assistance to Sh. Suresh Chand for repair of house, being poor."	1,00,000	SDO (C), Jind
416	U.O.No.7/2021-1GA/CMS/1756 dt.15.03.2022	Smt. Nirmal W/o Sh. Vijay Kumar, Ishwar Nagar, Patiala Chowk, Jind. "Financial assistance to Smt. Nirmal for repair of house, being poor."	1,00,000	SDO (C), Jind
417	U.O.No.7/2021-1GA/CMS/1756 dt.15.03.2022	Sh. Amarjeet Singh S/o Sh. Ramkala, VPO Roopgarh, Jind. Financial assistance to Sh. Amarjeet Singh for repair of house, being poor."	50,000	SDO (C), Jind
418	U.O.No.7/2021-1GA/CMS/1756 dt.15.03.2022	Sh. Sunil S/o Sh. Ram Kumar, VPO Kairkheri, Distt. Jind. "Financial assistance to Sh. Sunil for repair of house, being poor."	50,000	SDO (C), Jind
419	U.O.No.7/2021-1GA/CMS/1756 dt.15.03.2022	Smt. Shashi Bala W/o Sh. Narender Kumar, Indra Colony, Jind. "Financial assistance to Smt. Shashi Bala for repair of house, being poor."	1,00,000	SDO (C), Jind
420	U.O.No.7/2021-1GA/CMS/1756 dt.15.03.2022	Smt. Pooja W/o Sh. Nishant, Indra Colony, Jind. "Financial assistance to Smt. Pooja for repair of house, being poor."	1,00,000	SDO (C), Jind
421	U.O.No.7/2021-1GA/CMS/1756 dt.15.03.2022	Sh. Sandeep Kumar S/o Sh. Balbir Singh, VPO Kairkheri, Distt. Jind. "Financial assistance to Sh. Sandeep Kumar for repair of house, being poor."	1,00,000	SDO (C), Jind
422	U.O.No.7/2021-1GA/CMS/1756 dt.15.03.2022	Smt. Tanu W/o Sh. Vipin Khurana, Dayal Bagh Colony, Jind. "Financial assistance to Sh. Tanu for repair of house, being poor."	2,00,000	SDO (C), Jind
423	U.O.No.7/2021-1GA/CMS/1756 dt.15.03.2022	Sh. Bharat Bhushan S/o Sh. Harish Kumar, Prem Nagar, Jhanj Gate, Jind. "Financial assistance to Sh. Bharat Bhushan for liver treatment of his father, being poor."	50,000	SDO (C), Jind
424	U.O.No.7/2021-1GA/CMS/1756 dt.15.03.2022	Sh. Sachin S/o Sh. Subhash Kumar, Hakikat Nagar, Jind. "Financial assistance to Sh. Sachin for repair of house, being poor."	50,000	SDO (C), Jind
425	U.O.No.7/2021-1GA/CMS/1771 dt.15.03.2022	Help-A-Mission Welfare Society (Regn. No.01667), Safidon Gate, Jind. "For free distribution of medicines to poor patients."	4,00,000	SDO (C), Jind
426	U.O.No.7/2021-1GA/CMS/1771 dt.15.03.2022	Jind Shiksha Sehyog Samiti (Regn. No.782), Brahman Dharamshala, Ramrai Gate, Jind. "For construction of School Building."	1,00,000	SDO (C), Jind
427	U.O.No.7/2021-1GA/CMS/1771 dt.15.03.2022	Roshni Foundation (Regn. No.123), Housing Board Colony, Jind. "For establishment of Computer & Sewing centre for free training to poor people."	80,000	SDO (C), Jind
428	U.O.No.7/2021-1GA/CMS/1771 dt.15.03.2022	Ridhi Sidhi Club Sewa Samiti (Regn. No.2524), Midda Clinic, Near Old Sabji Mandi, Jind. "For tree plantation to save environment, Campaigning "Jal Bachao- Mera Pani Meri Virasat"."	1,00,000	SDO (C), Jind
429	U.O.No.7/2021-1GA/CMS/1771 dt.15.03.2022	Jind Central Jaycees Educational and Charitable Trust (Regd.), Urban Estate, D-Block, Jind. "For providing free Books and Stationary to Divyang Students of Ankur Divyang Sansthan."	1,50,000	SDO (C), Jind

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
430	U.O.No.7/2021-1GA/CMS/1771 dt.15.03.2022	Kumau Sabha (Regn. No. 173), Jind. "For organising Blood donation Camp, Tree plantation and mass marriages of poor girls."	2,00,000	SDO (C), Jind
431	U.O.No.7/2021-1GA/CMS/1771 dt.15.03.2022	Sati Bhai Sai Dass Sewa Dal (Regd.), Jind. "For organising mass marriages of poor girls and Tree plantation to save environment."	1,00,000	SDO (C), Jind
432	U.O.No.7/2021-1GA/CMS/1771 dt.15.03.2022	Sh. Sandeep Kumar S/o Sh. Sujjan Lal, Ward No.12, Kajiyan Mohalla, Jind. "Financial assistance to Sh. Sandeep Kumar for repair of house, being poor."	50,000	SDO (C), Jind
433	U.O.No.7/2021-1GA/CMS/1771 dt.15.03.2022	Sh. Rajender S/o Sh. Nand Lal, Shyam Nagar, Jind. "Financial assistance to Sh. Rajender for repair of house, being poor."	50,000	SDO (C), Jind
434	U.O.No.7/2021-1GA/CMS/1771 dt.15.03.2022	Sh. Charan Jeet S/o Sh. Lekh Raj, Jain Nagar, Ward No.9, Jind. "Financial assistance to Sh. Charan Jeet for repair of house, being poor."	50,000	SDO (C), Jind
435	U.O.No.7/2021-1GA/CMS/1771 dt.15.03.2022	Smt. Parveen Bala W/o Uttam Chand, Patiala Chowk, Jind. "Financial assistance to Smt. Parveen Bala for repair of house, being poor."	1,00,000	SDO (C), Jind
436	U.O.No.7/2021-1GA/CMS/1785 dt.15.03.2022	Sh. Sukhvinder S/o Sh. Ram Kumar, Vill. Raichandwala, Distt. Jind. "Financial assistance to Sh. Sukhvinder for repair of house, being poor."	50,000	SDO (C), Jind
437	U.O.No.7/2021-1GA/CMS/1785 dt.15.03.2022	Sh. Rocky S/o Sh. Ramesh Kumar, Vill. Raichandwala, Distt. Jind. "Financial assistance to Sh. Rocky for repair of house, being poor."	50,000	SDO (C), Jind
438	U.O.No.7/2021-1GA/CMS/1785 dt.15.03.2022	Sh. Ramkesh S/o Sh. Pirthi, Vill. Lohchab, Distt. Jind. "Financial assistance to Sh. Ramkesh for his kidney treatment, being poor."	40,000	SDO (C), Jind
439	U.O.No.7/2021-1GA/CMS/1785 dt.15.03.2022	Smt. Monika W/o Rajkumar Mittal, Ashri Gate, Bajran Mohalla, Jind. "Financial assistance to Smt. Monika for repair of house, being poor."	50,000	SDO (C), Jind
440	U.O.No.7/2021-1GA/CMS/1785 dt.15.03.2022	Sh. Ashwani S/o Sh. Avinash, Vishavkarma Colony, Jind. "Financial assistance to Sh. Ashwani for repair of house, being poor."	40,000	SDO (C), Jind
441	U.O.No.7/2021-1GA/CMS/1785 dt.15.03.2022	Sh. Sushil Kumar Bhardwaj S/o Sh. Madan Lal Bhardwaj, Krishna Colony, Jind. "Financial assistance to Sh. Sushil Kumar Bhardwaj for repair of house, being poor."	50,000	SDO (C), Jind
442	U.O.No.7/2021-1GA/CMS/1785 dt.15.03.2022	Sh. Sunil S/o Sh. Om Parkash, Vill. Ahirka, Jind. "Financial assistance to Sh. Sunil for repair of house, being poor."	40,000	SDO (C), Jind
443	U.O.No.7/2021-1GA/CMS/1785 dt.15.03.2022	Sh. Vir Bhan Goyal S/o Sh. Ram Kumar Goyal, Vijay Nagar, Jind. "Financial assistance to Sh. Vir Bhan Goyal for repair of house, being poor."	50,000	SDO (C), Jind
444	U.O.No.7/2021-1GA/CMS/1785 dt.15.03.2022	Sh. Harikash S/o Sh. Gopi Ram, Vill. Ikkas, Jind. "Financial assistance to Sh. Harikesh for repair of house, being poor."	1,00,000	SDO (C), Jind
445	U.O.No.7/2021-1GA/CMS/1785 dt.15.03.2022	Smt. Parminder Kaur S/o Sh. Baljinder Singh, #190/12, Bakshi Gali, Panjabi Bazar, Jind. "Financial assistance to Smt. Parminder Kaur for her cancer treatment, being poor."	50,000	SDO (C), Jind
446	U.O.No.7/2021-1GA/CMS/1785 dt.15.03.2022	Sh. Ram Bhagat S/o Sh. Banwari Lal, Hakikat Nagar, Patiala Chowk, Jind. "Financial assistance to Sh. Ram Bhagat for repair of house, being poor."	1,00,000	SDO (C), Jind
447	U.O.No.7/2021-1GA/CMS/1912 dt.21.03.2022	Smt. Punam Devi W/o Sh. Rajender Kumar, Vill. Bakal, Distt. Kaithal. "Financial assistance to Smt. Punam Devi for repair of house, being poor."	1,95,000	SDO (C), Kaithal.
448	U.O.No.7/2021-1GA/CMS/1912 dt.21.03.2022	Smt. Raj Bala W/o Sh. Balbir, Vill. Habri, Distt. Kaithal. "Financial assistance to Smt. Raj Bala for repair of house, being poor."	1,50,000	SDO (C), Kaithal.
449	U.O.No.7/2021-1GA/CMS/1912 dt.21.03.2022	Arya Smaj Pundri (Regd.), Pundri, Distt. Kaithal. "For repair/renovation of Arya Smaj Building."	11,00,000	SDO (C), Kaithal.
450	U.O.No.7/2021-1GA/CMS/1912 dt.21.03.2022	Sh. Ranbir Singh S/o Sh. Fathe Singh, Vill. Bakal, Distt. Kaithal. "Financial assistance to Sh. Ranbir Singh for repair of house, being poor."	1,50,000	SDO (C), Kaithal.
451	U.O.No.7/2021-1GA/CMS/1912 dt.21.03.2022	Sh. Balwant Singh S/o Sh. Ram Singh, #12, Habri Gate, Pundri, Distt. Kaithal. "Financial assistance to Sh. Balwant Singh for his back bone and knee treatment, being poor."	45,000	SDO (C), Kaithal.
452	U.O.No.7/2021-1GA/CMS/1912 dt.21.03.2022	Smt. Kusum Devi W/o Sh. Rahul Kumar, Rodo Wala Mohalla, Fatehpur, Distt. Kaithal. "Financial assistance to Smt. Kusum Devi for repair of house, being poor."	1,40,000	SDO (C), Kaithal.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
453	U.O.No.7/2021-1GA/CMS/1913 dt.21.03.2022	Gram Panchayat Bakal, Distt. Kaithal. "1. Rs.1.99 lakh for completion of Balmiki Chaupal. 2. Rs.1.90 lakh for construction of Chamar Chaupal."	3,89,000	SDO (C), Kaithal.
454	U.O.No.7/2021-1GA/CMS/1913 dt.21.03.2022	Gram Panchayat Sirsal, Distt. Kaithal. "For completion of Lambardar Chaupal."	1,94,000	SDO (C), Kaithal.
455	U.O.No.7/2021-1GA/CMS/1913 dt.21.03.2022	Gram Panchayat Deeg, Distt. Kaithal. "For completion of Ror Chaupal, Toilet and Bath Room."	1,92,000	SDO (C), Kaithal.
456	U.O.No.7/2021-1GA/CMS/1913 dt.21.03.2022	Gram Panchayat Fatehpur, Distt. Kaithal. "For completion of Ror Chaupal, Toilet and Bath Room."	1,97,000	SDO (C), Kaithal.
457	U.O.No.7/2021-1GA/CMS/1913 dt.21.03.2022	Smt. Ritu Rani W/o Lt. Sh. Shamsher Singh, Vill. Sanch, Distt. Kaithal. "Financial assistance to Smt. Ritu Rani for repair of house, being poor."	1,50,000	SDO (C), Kaithal.
458	U.O.No.7/2021-1GA/CMS/1913 dt.21.03.2022	Sh. Vinod Kumar S/o Sh. Zile Singh, Vill. Rasina, Distt. Kaithal. "Financial assistance to Sh. Vinod Kumar for repair of house, being poor."	1,98,000	SDO (C), Kaithal.
459	U.O.No.7/2021-1GA/CMS/2028 dt.21.03.2022	Sh. Vicky Kumar S/o Sh. Ishwar Singh, Vill. Deyohara, Distt. Kaithal. "Financial assistance to Sh. Vicky Kumar for repair of house, being poor."	2,00,000	SDO (C), Kaithal.
460	U.O.No.7/2021-1GA/CMS/2028 dt.21.03.2022	Sh. Vikas S/o Sh. Birban, Vill. Kathwar, Distt. Kaithal. "Financial assistance to Sh. Vikas for repair of house, being poor."	1,00,000	SDO (C), Kaithal.
461	U.O.No.7/2021-1GA/CMS/2028 dt.21.03.2022	Sh. Satpal S/o Sh. Rakam Singh, Vill. Kathwar, Distt. Kaithal. "Financial assistance to Sh. Satpal for repair of house, being poor."	1,00,000	SDO (C), Kaithal.
462	U.O.No.7/2021-1GA/CMS/2028 dt.21.03.2022	Sh. Manender S/o Sh. Biram Pal, Vill. Keorak, Distt. Kaithal. "Financial assistance to Sh. Manender for repair of house, being poor."	1,00,000	SDO (C), Kaithal.
463	U.O.No.7/2021-1GA/CMS/2028 dt.21.03.2022	Sh. Ram Phal S/o Sh. Puran Chand, Ward No.18, Ambekar Colony, Kaithal. "Financial assistance to Sh. Ram Phal for repair of house, being poor."	1,00,000	SDO (C), Kaithal.
464	U.O.No.7/2021-1GA/CMS/2028 dt.21.03.2022	Sh. Mukesh Kumar S/o Sh. Ram Karan, #122, Chandana Road, Ward No.26, Rajni Colony, Kaithal. "Financial assistance to Sh. Mukesh Kumar for repair of house, being poor."	1,00,000	SDO (C), Kaithal.
465	U.O.No.7/2021-1GA/CMS/2028 dt.21.03.2022	Sh. Rajkumar S/o Sh. Devidayal, Vill Baba Ladana, Distt. Kaithal. "Financial assistance to Sh. Rajkumar for repair of house, being poor."	1,00,000	SDO (C), Kaithal.
466	U.O.No.7/2021-1GA/CMS/2029 dt.21.03.2022	Ba-Bapu Gandhi Middle School, Nanakpuri Colony Khurana Road, Kaithal. "For repair of school building and purchase of furniture."	11,00,000	SDO (C), Kaithal.
467	U.O.No.7/2021-1GA/CMS/2029 dt.21.03.2022	Sh. Raj Kumar S/o Sh. Hukam Chand, Vill. Deod Kheri, Distt. Kaithal. "Financial assistance to Sh. Raj Kumar for repair of house, being poor."	2,00,000	SDO (C), Kaithal.
468	U.O.No.7/2021-1GA/CMS/2029 dt.21.03.2022	Sh. Ramnath S/o Sh. Jandhu Ram, Vill. Ujjana, P.O. Kultaran, Distt. Kaithal. "Financial assistance to Sh. Ramnath for repair of house, being poor."	2,00,000	SDO (C), Kaithal.
469	U.O.No.7/2021-1GA/CMS/2029 dt.21.03.2022	Smt. Nirmala Devi W/o Sh. Bachna Ram, Vill. Baneda, Distt. Kaithal. "Financial assistance to Smt. Nirmala Devi for repair of house, being poor."	2,00,000	SDO (C), Guhla.
470	U.O.No.7/2021-1GA/CMS/2029 dt.21.03.2022	Sh. Dhani Ram S/o Sh. Sharaba, Navada Mohalla, Vill. Dhand, Distt. Kaithal. "Financial assistance to Sh. Dhani Ram for repair of house, being poor."	2,00,000	SDO (C), Kaithal.
471	U.O.No.7/2021-1GA/CMS/2029 dt.21.03.2022	Smt. Kalaso W/o Sh. Ishwar, #409, Sirta Road, Mahadev Colony Ward No.31, Patti Afgan, Kaithal. "Financial assistance to Smt. Kalaso for repair of house, being poor."	2,00,000	SDO (C), Kaithal.
472	U.O.No.7/2021-1GA/CMS/2029 dt.21.03.2022	Sh. Vishal Sharma S/o Sh. Satbir, Vill. Geong, Distt. Kaithal. "Financial assistance to Sh. Vishal Sharma for repair of house, being poor."	2,00,000	SDO (C), Kaithal.
473	U.O.No.7/2021-1GA/CMS/1914 dt.21.03.2022	Smt. Beerbati W/o Sh. Satveer, Vill. Janauli, Distt. Palwal. "Financial assistance to Smt. Beerbati for repair of house, being poor."	2,00,000	SDO (C), Palwal.
474	U.O.No.7/2021-1GA/CMS/1914 dt.21.03.2022	Smt. Chandra W/o Sh. Mukesh Kumar, Vill. Janauli, Distt. Palwal. "Financial assistance to Smt. Chandra for repair of house, being poor."	2,00,000	SDO (C), Palwal.
475	U.O.No.7/2021-1GA/CMS/1914 dt.21.03.2022	Sh. Mahender S/o Sh. Mulchand, Vill. Firozpur, Distt. Palwal. "Financial assistance to Sh. Mahender for repair of house, being poor."	2,50,000	SDO (C), Palwal.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
476	U.O.No.7/2021-1GA/CMS/1914 dt.21.03.2022	Smt. Maya W/o Sh. Gurudutt, Vill. Firozepur, Distt. Palwal. "Financial assistance to Smt. Maya for repair of house, being poor."	2,50,000	SDO (C), Palwal.
477	U.O.No.7/2021-1GA/CMS/1914 dt.21.03.2022	Sh. Satyendra Kumar Dagar S/o Sh. Roshan Lal Dagar, Vill. Sikandarpur, Distt. Palwal. "Financial assistance to Sh. Satyendra Kumar Dagar for repair of house, being poor."	2,50,000	SDO (C), Palwal.
478	U.O.No.7/2021-1GA/CMS/1914 dt.21.03.2022	Sh. Shisram S/o Sh. Chajuram, Vill. Janauli, Distt. Palwal. "Financial assistance to Sh. Shisram for repair of house, being poor."	2,00,000	SDO (C), Palwal.
479	U.O.No.7/2021-1GA/CMS/1914 dt.21.03.2022	Sh. Surender Singh Dagar S/o Sh. Parma Nand, Vill. Dhatir, Distt. Palwal. "Financial assistance to Sh. Surender Singh Dagar for repair of house, being poor."	2,50,000	SDO (C), Palwal.
480	U.O.No.7/2021-1GA/CMS/1914 dt.21.03.2022	Shrimad Dayanand Gurukul Vidyapeeth, Gadpuri, Distt. Palwal. "For construction of Boundary Wall."	1,50,000	SDO (C), Palwal.
481	U.O.No.7/2021-1GA/CMS/1914 dt.21.03.2022	Sh. Krishan Pal S/o Sh. Bharat Lal, Vill. Dudhola, Distt. Palwal. "Financial assistance to Sh. Krishan Pal for repair of house, being poor."	2,50,000	SDO (C), Palwal.
482	U.O.No.7/2021-1GA/CMS/1914 dt.21.03.2022	Sh. Rajesh S/o Sh. Somraj, Vill. Atohan, Distt. Palwal. "Financial assistance to Sh. Rajesh for repair of house, being poor."	3,00,000	SDO (C), Palwal.
483	U.O.No.7/2021-1GA/CMS/2026 dt.21.03.2022	Amar Saheed Kanha Gaushala (Regd.), Vill. Bahin, Teh. Hathin, Distt. Palwal. "For construction of Shed and purchase of Fodder for Cows."	15,00,000	SDO (C), Hathin.
484	U.O.No.7/2021-1GA/CMS/2040 dt.21.03.2022	Saini Vikas Sabha (Regn. No.596), Ward No.30, Palwal. "For construction of Saini Samaj Dharamshala."	5,00,000	SDO (C), Palwal.
485	U.O.No.7/2021-1GA/CMS/2040 dt.21.03.2022	Sain Samaj Dharamshala (Regd.), Palwal. "For construction of Sain Samaj Dharamshala."	4,00,000	SDO (C), Palwal.
486	U.O.No.7/2021-1GA/CMS/2040 dt.21.03.2022	Dakshin Haryana Bijli Vitran Nigam, Division DHBVN Palwal. "For providing additional 100KVA T/F & Erection of Lt Line at Vill. Baroli."	8,59,903	SDO (C), Palwal.
487	U.O.No.7/2021-1GA/CMS/2040 dt.21.03.2022	Sh. Tej Singh S/o Sh. Surender, Ward No.24, Near Nazz Cinema Hall, Gorella Mohalla, Palwal. "Financial assistance to Sh. Tej Singh for repair of house, being poor."	2,00,000	SDO (C), Palwal.
488	U.O.No.7/2021-1GA/CMS/2040 dt.21.03.2022	Smt. Bhagwan Dei W/o Sh. Somvir, #137/2, Ward No.22, Sohna Road, Palwal. "Financial assistance to Smt. Bhagwan Dei for repair of house, being poor."	2,00,000	SDO (C), Palwal.
489	U.O.No.7/2021-1GA/CMS/2040 dt.21.03.2022	Sh. Prem Chand S/o Sh. Lala Ram, Ward No.30, Behind Dayanand School, Patli Gate, Palwal. "Financial assistance to Sh. Prem Chand for repair of house, being poor."	1,50,000	SDO (C), Palwal.
490	U.O.No.7/2021-1GA/CMS/2040 dt.21.03.2022	Sh. Mahesh Kumar S/o Sh. Dal Chand, Vill. Brahman Nangal, Distt. Palwal. "Financial assistance to Sh. Mahesh Kumar for repair of house, being poor."	1,00,000	SDO (C), Palwal.
491	U.O.No.7/2021-1GA/CMS/2040 dt.21.03.2022	Sh. Jitender S/o Sh. Mahender, Vill. Islamabad, Ward No.8, Distt. Palwal. "Financial assistance to Sh. Jitender for repair of house, being poor."	2,00,000	SDO (C), Palwal.
492	U.O.No.7/2021-1GA/CMS/2040 dt.21.03.2022	Smt. Santosh Tewatia W/o Late Sh. Om Prakash Tewatia, #266, Ward No.2, Shiv Colony, Palwal. "Financial assistance to Smt. Santosh Tewatia for repair of house, being poor."	2,00,000	SDO (C), Palwal.
493	U.O.No.7/2021-1GA/CMS/2040 dt.21.03.2022	Sh. Surendra Singh S/o Sh. Amar Singh, New Basti, Sallahgarh, Palwal. "Financial assistance to Sh. Surendra Singh for repair of house, being poor."	2,00,000	SDO (C), Palwal.
494	U.O.No.7/2021-1GA/CMS/2040 dt.21.03.2022	Smt. Madhu Bala W/o Sh. Mukat Prasad, #DZ674, Kaziwara Mohalla, Palwal. "Financial assistance to Smt. Madhu Bala for repair of house, being poor."	1,00,000	SDO (C), Palwal.
495	U.O.No.7/2021-1GA/CMS/1915 dt.21.03.2022	Maharaja Dasksh Parjapati Mahashabha (Regn. No. 3359), Vill. Panhaira Khurd, Ballabgarh, Distt. Faridabad. "For construction of Community Hall."	1,00,000	SDO (C), Ballabgarh.
496	U.O.No.7/2021-1GA/CMS/1915 dt.21.03.2022	Shri Krishna PR (Regd.), Better Source of Media Communication, Shop No.21, Sector 7, Faridabad. "For organizing cultural activities."	1,00,000	SDO (C), Ballabgarh.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
497	U.O.No.7/2021-1GA/CMS/1915 dt.21.03.2022	Gausewa Samiti Mohna (Regn. No.2053), Kamdhenu Gaushala, Yamuna Pul Road, Mohna, Distt. Faridabad. "For repair work of Shed in Gaushala."	1,50,000	SDO (C), Ballabgarh.
498	U.O.No.7/2021-1GA/CMS/1915 dt.21.03.2022	Sh. Sachin S/o Sh. Bijender, Vill. Sotai, PO Fatehpur Billoch, Distt. Faridabad. "Financial assistance to Sh. Sachin for repair of house, being poor."	2,50,000	SDO (C), Ballabgarh.
499	U.O.No.7/2021-1GA/CMS/2038 dt.21.03.2022	Smt. Manisha Kumari C/o Pintu Yadav, #B-280, Bhagat Singh Colony, Ballabgarh, Distt. Faridabad. "Financial assistance to Smt. Manisha Kumari for repair of house, being poor."	3,00,000	SDO (C), Ballabgarh.
500	U.O.No.7/2021-1GA/CMS/2038 dt.21.03.2022	Smt. Pushplata W/o Sh. Gyan Chand, #MCF-24, Garg Colony, Ballabgarh, Distt. Faridabad. "Financial assistance to Smt. Pushplata for repair of house, being poor."	2,50,000	SDO (C), Ballabgarh.
501	U.O.No.7/2021-1GA/CMS/2038 dt.21.03.2022	Smt. Shakuntla W/o Sh. Ram Kishan, #37, Daultabad, Sector 16A, Faridabad. "Financial assistance to Smt. Shakuntla for repair of house, being poor."	1,00,000	SDO (C), Faridabad.
502	U.O.No.7/2021-1GA/CMS/2038 dt.21.03.2022	Smt. Sharda Garg W/o Sh. Subhash Garg, Barahi Par Mohalla, Old Faridabad. "Financial assistance to Smt. Sharda Garg for repair of house, being poor."	1,00,000	SDO (C), Faridabad.
503	U.O.No.7/2021-1GA/CMS/2038 dt.21.03.2022	Smt. Kusum Lata W/o Sh. Nawal Kishore Garg, #2433, Sector 8, Faridabad. "Financial assistance to Smt. Kusum Lata for repair of house, being poor."	2,00,000	SDO (C), Faridabad.
504	U.O.No.7/2021-1GA/CMS/2038 dt.21.03.2022	Smt. Laxmi Tamar W/o Sh. Ram Dev, #52/A, Sector-11, Faridabad. "Financial assistance to Smt. Laxmi Tamar for repair of house, being poor."	1,00,000	SDO (C), Faridabad.
505	U.O.No.7/2021-1GA/CMS/2038 dt.21.03.2022	Sh. Sanjay Gupta S/o Sh. Rameshwar Prasad Gupta, #882, Sector 8, Faridabad. "Financial assistance to Sh. Sanjay Gupta for repair of house, being poor."	1,00,000	SDO (C), Faridabad.
506	U.O.No.7/2021-1GA/CMS/2038 dt.21.03.2022	Smt. Madhuri W/o Sh. Shiv Naresh, #45, Hanuman Nagar, Bharat Colony, Naharpar, Old Faridabad. "Financial assistance to Smt. Madhuri for repair of house, being poor."	1,00,000	SDO (C), Faridabad.
507	U.O.No.7/2021-1GA/CMS/2038 dt.21.03.2022	Smt. Hema Kakkar C/o Sh. Jagdish Chander Kakkar, #1255, Sector 18, HBC, Faridabad. "Financial assistance to Smt. Hema Kakkar for repair of house, being poor."	1,00,000	SDO (C), Faridabad.
508	U.O.No.7/2021-1GA/CMS/2039 dt.21.03.2022	Prayaas Jan Seva Samiti (Regn No.3364), #518, Sector 10, Faridabad. "For providing free sewing & embroidery training to poor women and free education to poor children."	1,00,000	SDO (C), Faridabad.
509	U.O.No.7/2021-1GA/CMS/2039 dt.21.03.2022	Arya Kendriya Sabha (Regn. No.2943), #139, Gali No.11, Mandir Marg, Hanuman Nagar, Faridabad. "For repair of building and purchase of Book for library."	2,00,000	SDO (C), Faridabad.
510	U.O.No.7/2021-1GA/CMS/2039 dt.21.03.2022	Maheshwari Mandal (Regn. No.1327), Plot No.160, Sector-7A, Faridabad. "For repair of building."	2,00,000	SDO (C), Faridabad.
511	U.O.No.7/2021-1GA/CMS/2039 dt.21.03.2022	Manav Sewa Samiti (Regn. No.367), Manav Bhawan, Sector-10 Market, Faridabad. "For repair/renovation of building."	6,00,000	SDO (C), Faridabad.
512	U.O.No.7/2021-1GA/CMS/2039 dt.21.03.2022	Sh. Prabhunath Sha S/o Sh. Vijay Narayan, #270, Sector 8 Shihi Gaon, Nai Mohalla, Faridabad. "Financial assistance to Sh. Prabhunath Sha for repair of house, being poor."	1,00,000	SDO (C), Faridabad.
513	U.O.No.7/2021-1GA/CMS/2039 dt.21.03.2022	Smt. Rekha W/o Sh. Sunil Kumar, #561, Sanjay Colony, Sector 23, Faridabad. "Financial assistance to Smt. Rekha for repair of house, being poor."	1,50,000	SDO (C), Faridabad.
514	U.O.No.7/2021-1GA/CMS/2039 dt.21.03.2022	Sh. Naresh Chand Goel S/o Sh. Satya Parkash Goel, #1256, HBC, Sector 18, Faridabad. "Financial assistance to Sh. Naresh Chand Goel for repair of house, being poor."	2,00,000	SDO (C), Faridabad.
515	U.O.No.7/2021-1GA/CMS/2039 dt.21.03.2022	Sh. Ramesh Mangla S/o Sh. Puran Lal, #D994, Gali No.1, Bharat Colony, Faridabad. "Financial assistance to Sh. Ramesh Mangla for repair of house, being poor."	1,00,000	SDO (C), Faridabad.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
516	U.O.No.7/2021-1GA/CMS/2039 dt.21.03.2022	Sh. Mahesh Mahor S/o Sh. Ramkishan, #220/2, Purani Baselwa Colony, Old Faridabad. "Financial assistance to Sh. Mahesh Mahor for repair of house, being poor."	1,00,000	SDO (C), Faridabad.
517	U.O.No.7/2021-1GA/CMS/1916 dt.21.03.2022	Haryana Rajpoot Partinidhi Sabha (Regn. No.324), Rajpoot Dharamshala, Aggarsain Chowk, Bhiwani. "For organizing cultural activities."	1,00,000	SDO (C), Bhiwani.
518	U.O.No.7/2021-1GA/CMS/2037 dt.21.03.2022	Saini Kalyan Parishad (Regn. No.16), Saini Dharamshala, opposite Nehru Park, Bhiwani. "For construction of Saini Dharamshala in Hanuman Dhani, Bhiwani."	21,00,000	SDO (C), Bhiwani.
519	U.O.No.7/2021-1GA/CMS/1917 dt.21.03.2022	Gram Panchayat Makrana, Distt. Charkhi Dadri. "For Purchase of Gym Equipments."	2,00,000	SDO (C), Charkhi Dadri
520	U.O.No.7/2021-1GA/CMS/1917 dt.21.03.2022	Gram Panchayat Hansawas Khurd, Distt. Charkhi Dadri. "For Purchase of Gym Equipments."	2,00,000	SDO (C), Badhra
521	U.O.No.7/2021-1GA/CMS/1917 dt.21.03.2022	Gram Panchayat Lad, Distt. Charkhi Dadri. "For Purchase of Gym Equipments."	2,00,000	SDO (C), Badhra
522	U.O.No.7/2021-1GA/CMS/1918 dt.21.03.2022	Gram Panchayat Kheri Sanwal, Distt. Charkhi Dadri. "For Setting-up of Library."	5,00,000	SDO (C), Charkhi Dadri
523	U.O.No.7/2021-1GA/CMS/1918 dt.21.03.2022	Gram Panchayat Kheri Bura, Distt. Charkhi Dadri. "For Setting-up of Library."	5,00,000	SDO (C), Charkhi Dadri
524	U.O.No.7/2021-1GA/CMS/1918 dt.21.03.2022	Gram Panchayat Palari, Distt. Charkhi Dadri. "For Setting-up of Library."	5,00,000	SDO (C), Charkhi Dadri
525	U.O.No.7/2021-1GA/CMS/1918 dt.21.03.2022	Gram Panchayat Kalyana, Distt. Charkhi Dadri. "For Setting-up of Library."	5,00,000	SDO (C), Charkhi Dadri
526	U.O.No.7/2021-1GA/CMS/1918 dt.21.03.2022	Gram Panchayat Bhandwa, Distt. Charkhi Dadri. "For Setting-up of Library."	5,00,000	SDO (C), Badhra
527	U.O.No.7/2021-1GA/CMS/1918 dt.21.03.2022	Gram Panchayat Dwarka, Distt. Charkhi Dadri. "For Setting-up of Library."	5,00,000	SDO (C), Badhra
528	U.O.No.7/2021-1GA/CMS/1919 dt.21.03.2022	Bhagwan Parshuram Jan Kalyan Sewa Samiti (Regd.), Ward No. 10, Near Khanad Mod, Narnaund, Distt. Hisar. "For Construction of Dharamshala."	21,00,000	SDO (C), Narnaund.
529	U.O.No.7/2021-1GA/CMS/1919 dt.21.03.2022	Municipal Committee, Narnaund, Distt. Hisar. "For Constructon of Shiriya Thola Chaupal in Ward No. 12, Narnaund."	3,00,000	SDO (C), Narnaund.
530	U.O.No.7/2021-1GA/CMS/1919 dt.21.03.2022	Deputy Commissioner, Hisar. "For Construction of IPB Street from Narnaund-Petwad road to house of Sh. Jai Parkash S/o Sh. Dale Ram, Narnaund Block."	2,00,000	SDO (C), Narnaund.
531	U.O.No.7/2021-1GA/CMS/1919 dt.21.03.2022	Deputy Commissioner, Hisar. "For Construction of IPB Street from field of Sh. Ranvir Singh S/o Sh. Chander Singh, Kila No. 14 to Baba Bakha Mandir, Narnaund (Length 3.50 Acre and width 16 Feet)."	15,00,000	SDO (C), Narnaund.
532	U.O.No.7/2021-1GA/CMS/1919 dt.21.03.2022	Deputy Commissioner, Hisar. "For Construction of IPB Street from house of Sh. Rajesh Kumar S/o Sh. Tek Ram to house of Sh. Ranvir S/o Sh. Surja Ram, Ward No. 13, Narnaund."	6,00,000	SDO (C), Narnaund.
533	U.O.No.7/2021-1GA/CMS/1919 dt.21.03.2022	Deputy Commissioner, Hisar. "For purchase of Wrestling Mat for Subhash Chander Pehlwan Akhara, Sisai."	5,00,000	SDO (C), Hansi.
534	U.O.No.7/2021-1GA/CMS/1919 dt.21.03.2022	Deputy Commissioner, Hisar. "For Construction of IPB Street from Majra-Madha Road to the field of Sh. Satish S/o Sh. Parma Nand, Vill. Majra, Block Narnaund."	2,00,000	SDO (C), Narnaund.
535	U.O.No.7/2021-1GA/CMS/1919 dt.21.03.2022	Deputy Commissioner, Hisar. "For Construction of IPB Street from Ring Bandh to the field of Sh. Kuldeep S/o Sh. Umed Singh, Vill. Badchapper, Block Hansi-II."	2,00,000	SDO (C), Hansi.
536	U.O.No.7/2021-1GA/CMS/2021 dt.21.03.2022	Sh. Anil Kumar S/o Sh. Hardu Ram, Bhim Nagar, Hansi, Distt. Hisar. "Financial assistance to Sh. Anil Kumar for repair of house, being poor."	50,000	SDO (C), Hansi

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
537	U.O.No.7/2021-1GA/CMS/2021 dt.21.03.2022	Sh. Anil Kumar S/o Sh. Azad Singh, Vill. Ramayna, PO Dhanderi, Distt. Hisar. "Financial assistance to Sh. Anil Kumar for repair of house, being poor."	50,000	SDO (C), Hansi
538	U.O.No.7/2021-1GA/CMS/2021 dt.21.03.2022	Gram Panchayat Dhani Kutubpur, Distt. Hisar. "For purchase of Books and Furniture for Library."	1,00,000	SDO (C), Hansi
539	U.O.No.7/2021-1GA/CMS/2021 dt.21.03.2022	Baba Ramdev Khatikan Dharamshala Trust (Regn. No.979), Near Mandi Saniyan, Trikon Park, Hansi, Distt. Hisar. "For purchase of Books and Furniture for Library."	1,00,000	SDO (C), Hansi
540	U.O.No.7/2021-1GA/CMS/2021 dt.21.03.2022	Sh. Satish S/o Sh. Suraj Mal, VPO Jamawari, Distt. Hisar. "Financial assistance to Sh. Satish to compensate the loss due fire at his shop due to short circuit."	1,00,000	SDO (C), Hansi
541	U.O.No.7/2021-1GA/CMS/2021 dt.21.03.2022	Sh. Aman Madan S/o Sh. Bhushan Kumar, Lal Sadak, Kala Pathar, Hansi, Distt. Hisar. "Financial assistance to Sh. Aman Madan for repair of house, being poor."	1,50,000	SDO (C), Hansi
542	U.O.No.7/2021-1GA/CMS/2021 dt.21.03.2022	Executive Engineer, (Op) Division, DHBVN Hansi, Near Railway Station, Distt. Hisar. "For change of Supply 11KV Lalpura AP to 11KV Kutubpur RDS 25KAV near Gaushala Vill. Dhani Kutubpur."	1,00,000	SDO (C), Hansi
543	U.O.No.7/2021-1GA/CMS/2021 dt.21.03.2022	Lokhit Munch Charitable Trust (Regn. No. 5292), Shri Kali Devi Road, Hansi, Distt. Hisar. "For organizing free Medical Camp for poor people."	1,00,000	SDO (C), Hansi
544	U.O.No.7/2021-1GA/CMS/2021 dt.21.03.2022	Sh. Narender Kumar S/o Sh. Krishan Kumar, #125 B/21, Mandi Saniyan, Hansi, Distt. Hisar. "Financial assistance to Sh. Narender Kumar for repair of house, being poor."	1,00,000	SDO (C), Hansi
545	U.O.No.7/2021-1GA/CMS/2021 dt.21.03.2022	Sh. Satish Kumar S/o Sh. Kapoor Singh, #49, Ward No.1, Vill. Jamawari, Distt. Hisar. "Financial assistance to Sh. Satish Kumar for repair of house, being poor."	50,000	SDO (C), Hansi
546	U.O.No.7/2021-1GA/CMS/2022 dt.21.03.2022	Shree Sankat Mochan Hanuman Welfare Society (Regn. No.3038), Dadal Park, Hansi, Distt. Hisar. "For construction of Dharamshala."	5,00,000	SDO (C), Hansi
547	U.O.No.7/2021-1GA/CMS/2022 dt.21.03.2022	Human Consciousness Research Foundation Trust (Regn. No.1367), Umra Gate, Hansi, Distt. Hisar. "For organizing Free Medical Camp for poor people."	2,11,000	SDO (C), Hansi
548	U.O.No.7/2021-1GA/CMS/2022 dt.21.03.2022	Baba Banda Bahadur Public School, Near Old Tehsil Office, Hansi, Distt. Hisar. "For construction of Boundary Wall of School."	2,00,000	SDO (C), Hansi
549	U.O.No.7/2021-1GA/CMS/2022 dt.21.03.2022	Sh. Ghanshyam S/o Sh. Shiv Dayal, #553B, Gali No.4, Roop Nagar Colony, Hansi, Distt. Hisar. "Financial assistance to Sh. Ghanshayam for repair of house, being poor."	1,00,000	SDO (C), Hansi
550	U.O.No.7/2021-1GA/CMS/2022 dt.21.03.2022	Sh. Deshraj S/o Sh. Raghubir, #6, Hanuman Colony, Hansi, Distt. Hisar. "Financial assistance to Sh. Deshraj for repair of house, being poor."	1,00,000	SDO (C), Hansi
551	U.O.No.7/2021-1GA/CMS/2022 dt.21.03.2022	Smt. Durgesh Ahuja W/o Sh. Bal Kishan, Lal Sadak, Near Dadal Park, Hansi, Distt. Hisar. "Financial assistance to Smt. Durgesh Ahuja for repair of house, being poor."	50,000	SDO (C), Hansi
552	U.O.No.7/2021-1GA/CMS/2022 dt.21.03.2022	Smt. Neelam W/o Sh. Jagdish Chander, #334/15, Jagan Nath Mandi, Hansi, Distt. Hisar. "Financial assistance to Smt. Neelam for repair of house, being poor."	75,000	SDO (C), Hansi
553	U.O.No.7/2021-1GA/CMS/2022 dt.21.03.2022	Sh. Amit Kumar S/o Sh. Ashok Kumar, #258/16, Near Hanuman Mandir, Ram Singh Colony, Hansi, Distt. Hisar. "Financial assistance to Sh. Amit Kumar for repair of house, being poor."	1,00,000	SDO (C), Hansi
554	U.O.No.7/2021-1GA/CMS/2022 dt.21.03.2022	Unique High School, Lal Sadak, Hansi, Distt. Hisar. "For construction of School Building and purchase of Water Cooler."	2,00,000	SDO (C), Hansi
555	U.O.No.7/2021-1GA/CMS/2022 dt.21.03.2022	Guru Nanak Dev Ji Charitable Trust (Regd.), Rampura Mohalla, Lal Sadak, Hansi, Distt. Hisar. "For construction of Hall for general public use."	2,00,000	SDO (C), Hansi
556	U.O.No.7/2021-1GA/CMS/2030 dt.21.03.2022	Gram Panchayat Khumba Khera, Teh. Barwala, Distt. Hisar. "For completion of Backward Chaupal in Vill. Khumba Khera."	5,00,000	SDO (C), Barwala.
557	U.O.No.7/2021-	Municipal Committee, Uklana, Distt. Hisar.	11,00,000	SDO (C),

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	1GA/CMS/2030 dt.21.03.2022	“1. Rs.5.00 lakh for completion of Panchayati Dharamshala, Sewa Sadan, Fateh Chand Colony, Uklana, 2. Rs.6.00 lakh for construction of Library in Ward No.12, Uklana (Sant Guru Ravidas Charitable Trust, Uklana).”		Barwala.
558	U.O.No.7/2021-1GA/CMS/2030 dt.21.03.2022	Gram Panchayat Chamar Khera, Teh. Ukalana, Distt. Hisar. “For completion of Dhanak Chaupal in Vill. Chamar Khera.”	5,00,000	SDO (C), Barwala.
559	U.O.No.7/2021-1GA/CMS/2030 dt.21.03.2022	Garam Panchayat Balak, Teh. Barwala, Distt. Hisar. “For completion of Guru Ravidas Dharamshala in Vill. Balak.”	5,00,000	SDO (C), Barwala.
560	U.O.No.7/2021-1GA/CMS/2030 dt.21.03.2022	Gram Panchayat, Bithmara, Teh. Ukalana, Distt. Hisar. “For completion of Sahrawat Patti General Chaupal in Vill. Bithmara.”	5,00,000	SDO (C), Barwala.
561	U.O.No.7/2021-1GA/CMS/2020 dt.21.03.2022	Dera Baba Jodh Sachiyar (Regn. No.51), G.T. Road, Panipat. “For construction of Community Centre for general public use.”	5,00,000	SDO (C), Panipat.
562	U.O.No.7/2021-1GA/CMS/2023 dt.21.03.2022	Dada Ramsar Tirth Gaushala avm Bharat Sewa Samiti (Regn. No.443), Vill. Danoda, Teh. Narwana, Distt. Jind. “For construction of Shed and purchase of Fodder for Cows.”	5,00,000	SDO (C), Narwana.
563	U.O.No.7/2021-1GA/CMS/2031 dt.21.03.2022	Gram Panchayat, Rajpura Bhain, Distt. Jind. “For construction of New Chaupal Galyaan Pana.”	10,00,000	SDO (C), Jind.
564	U.O.No.7/2021-1GA/CMS/2031 dt.21.03.2022	Gram Panchayat, Kharak Ram Ji, Distt. Jind. “For completion of Library Hall and construction of Boundary Wall of whole Ground.”	21,00,000	SDO (C), Jind.
565	U.O.No.7/2021-1GA/CMS/2024 dt.21.03.2022	Shruti Vijnan Acharya Kulam, (Gurukul Vidyapeeth), Vill. Chhapra, Teh. Shahabad (M) Distt. Kurukshetra. “For construction of Gurukul Hostel building.”	11,00,000	SDO (C), Shahabad.
566	U.O.No.7/2021-1GA/CMS/2025 dt.21.03.2022	Shree Gaushala (Regn. No.365), Rania, Distt. Sirsa. “For construction of Shed and purchase of Fodder for Cows.”	7,00,000	SDO (C), Ellenabad.
567	U.O.No.7/2021-1GA/CMS/2025 dt.21.03.2022	Shree Krishna Gaushala (Regn. No.817), Vill. Mehna Khera, Distt. Sirsa. “For construction of Shed and purchase of Fodder for Cows.”	5,00,000	SDO (C), Ellenabad.
568	U.O.No.7/2021-1GA/CMS/2025 dt.21.03.2022	Baba Somnath Gaushala (Regn. No.1355), Jodhpuria, Distt. Sirsa. “For construction of Shed and purchase of Fodder for Cows.”	5,00,000	SDO (C), Sirsa.
569	U.O.No.7/2021-1GA/CMS/2025 dt.21.03.2022	Shree Krishan Parnami Gaushala and Nandishala Sewa Samiti (Regn. No.1879), Vill. Balasar, Distt. Sirsa. “For purchase of Fodder for Cows.”	3,00,000	SDO (C), Ellenabad.
570	U.O.No.7/2021-1GA/CMS/2027 dt.21.03.2022	Maharani Sati Dadi Gau Sewa Samiti (Regn. No.2010), Vill. Kumharia, Distt. Sirsa. “For construction of Shed in Gaushala.”	5,00,000	SDO (C), Sirsa.
571	U.O.No.7/2021-1GA/CMS/2027 dt.21.03.2022	Shri Krishan Gaushala (Regn. No.292), Vill. Pohrhka, Teh. Ellenabad, Distt. Sirsa. “For construction of Shed in Gaushala.”	5,00,000	SDO (C), Ellenabad.
572	U.O.No.7/2021-1GA/CMS/2027 dt.21.03.2022	Shri Krishan Lila Gaushala (Regn. No.1635), Vill. Chilkani Dhab, Teh. Ellenabad, Distt. Sirsa. “For construction of Shed in Gaushala.”	5,00,000	SDO (C), Ellenabad.
573	U.O.No.7/2021-1GA/CMS/2027 dt.21.03.2022	Shri Gaushala Mameran Kalan (Regn. No.191), Vill. Mameran Kalan, Teh. Ellenabad, Distt. Sirsa. “For construction of Shed in Gaushala.”	5,00,000	SDO (C), Ellenabad.
574	U.O.No.7/2021-1GA/CMS/2027 dt.21.03.2022	Adarsh Gaushala Gudia Khera (Regn. No.1382), Model Vill. Gudia Khera, Distt. Sirsa. “For construction of Shed in Gaushala.”	5,00,000	SDO (C), Sirsa.
575	U.O.No.7/2021-1GA/CMS/2027 dt.21.03.2022	Shri Krishna Gopal Gaushala (Regn. No.1737), Vill. Dhukra, Distt. Sirsa. “For construction of Shed in Gaushala.”	5,00,000	SDO (C), Sirsa.
576	U.O.No.7/2021-1GA/CMS/2027 dt.21.03.2022	Shri Shyam Gau Sewa Sadan (Regn. No.721), Vill. Gusaiana-Kheri, Distt. Sirsa. “For construction of Shed in Gaushala.”	5,00,000	SDO (C), Sirsa.
577	U.O.No.7/2021-1GA/CMS/2027 dt.21.03.2022	Shiv Shakti Krishan Muni Gaushala (Regn. No.112), Vill. Chaharwala, Distt. Sirsa. “For construction of Shed in Gaushala.”	5,00,000	SDO (C), Sirsa.
578	U.O.No.7/2021-1GA/CMS/2027 dt.21.03.2022	Shri Krishan Parnami Gaushala V Nandishala Samiti (Regn. No.1720), Vill. Ludesar, Distt. Sirsa. “For construction of Shed in Gaushala.”	5,00,000	SDO (C), Sirsa.
579	U.O.No.7/2021-1GA/CMS/2027 dt.21.03.2022	Shri Krishan Parnami Gaushala (Regn. No.1976), Vill. Makhosarani, Distt. Sirsa. “For construction of Shed in Gaushala.”	5,00,000	SDO (C), Sirsa.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
580	U.O.No.7/2021-1GA/CMS/2027 dt.21.03.2022	Shri Krishan Parnami Gaushala (Regn. No.1504), Vill. Karamshana, Teh. Ellenabad, Distt. Sirsa. "For construction of Shed in Gaushala."	5,00,000	SDO (C), Ellenabad.
581	U.O.No.7/2021-1GA/CMS/2032 dt.21.03.2022	Inderawati Charitable Trust (Regn. No.2695), Vill. Dabodha, Teh. Farrukhnagar, District Gurugram. "For installation of Air-conditioning system in Wrestling Hall."	5,00,000	SDO (C), Pataudi.
582	U.O.No.7/2021-1GA/CMS/2032 dt.21.03.2022	Dr. Bhim Rao Amedkar Sewa Samiti (Regn. No.1002), Hailymandi, District Gurugram. "For Plaster, Flooring and tiling in Ambedkar Bawan."	5,00,000	SDO (C), Pataudi.
583	U.O.No.7/2021-1GA/CMS/2032 dt.21.03.2022	Pracheen Hanuman Mandir Gaushala (Regn. No.03902), Pataudi-Bilaspur Road, Vill. Bahoda Kalan, District Gurugram. "For construction of Tin Shed in Gaushala."	5,00,000	SDO (C), Pataudi.
584	U.O.No.7/2021-1GA/CMS/2032 dt.21.03.2022	Sh. Fateh Singh Ujala S/o Sh. Surjan Singh R/o 119/1, Vill. Todapur, Hailymandi, Pataudi, Gurugram. "Financial assistance to Sh. Fateh Singh Ujala for higher education of his children, being poor."	1,00,000	SDO (C), Pataudi.
585	U.O.No.7/2021-1GA/CMS/2035 dt.21.03.2022	Lions Club Sohna Town (Regd.), Sohna, Distt. Gurugram. "For organizing mass marriages of poor girls."	11,00,000	SDO (C), Sohna.
586	U.O.No.7/2021-1GA/CMS/2033 dt.21.03.2022	Bharat Ratna Dr. B. R. Ambedkar Mahasabha (Regn. No.148), Plot No.1-16, Sector-12A, Panchkula. "For construction of boundary wall of Ambedkar Bhawan and tiling work."	5,00,000	SDO (C), Panchkula.
587	U.O.No.7/2021-1GA/CMS/2034 dt.21.03.2022	Haryana Anusuchit Jati/Janjati Karamchari Kalyan Sangh (Regn. No.000H8), Narnaul, Distt. Mahendergarh. "For construction of Hall / Auditorium in Dr. Ambedkar Bhawan for general public use."	5,00,000	SDO (C), Narnaul.
588	U.O.No.7/2021-1GA/CMS/2036 dt.21.03.2022	Jaat Samaj (Regn. No.268), Plot No.1, Near Ranbir Hudda Chowk, Sector 16, Rewari. "For construction of Jaat Dharamshala."	30,00,000	SDO (C), Rewari.
589	U.O.No.7/2021-1GA/CMS/2098 dt.22.03.2022	Shrimad Dayanand Updeshak Mahavidyalay avm Vaidik Sadhan Ashram (Regd.), Near Shadipur, Distt. Yamunanagar. "For construction of Boundary Wall of Gurukul Shadipur."	30,00,000	SDO (C), Jagadhari.
590	U.O.No.7/2021-1GA/CMS/2483 dt.23.03.2022	Shree Educational & Vocational Welfare Society (Regn. No.334), Vill. Buria, Distt. Yamunanagar. "For purchase of Water Cooler, Furniture and laying of floor tiles in Moon Fort Public School."	2,00,000	SDO (C), Jagadhari.
591	U.O.No.7/2021-1GA/CMS/2099 dt.22.03.2022	Sh. B.K.D. Education Society (Regn. No.192), Vill. Nathera, PO & Teh. Kosli, Distt. Rewari. "For construction of School Building in Vill. Nathera."	11,00,000	SDO (C), Kosli.
592	U.O.No.7/2021-1GA/CMS/2100 dt.22.03.2022	Arya Samaj Mandir Sabha (Regd.), Vill. Bapoli, Distt. Panipat. "For construction of Main Hall in Laghu Gurukul, Bapoli."	11,00,000	SDO (C), Samalkha.
593	U.O.No.7/2021-1GA/CMS/2100 dt.22.03.2022	Gram Panchayat Atawala, Distt. Panipat. "For construction of Valmiki Chaupal in Vill. Atawala."	5,00,000	SDO (C), Panipat.
594	U.O.No.7/2021-1GA/CMS/2100 dt.22.03.2022	Gram Panchayat Sutana, Distt. Panipat. "1. Rs.5.00 lakh for construction of Brahman Chaupal Near Shiv Mandir, Sutana. 2. Rs.5.00 lakh for construction of Gujjar Chaupal, Sutana."	10,00,000	SDO (C), Panipat.
595	U.O.No.7/2021-1GA/CMS/2119 dt.22.03.2022	Sant Kabir Sewa Samiti Dhanak Samaj (Regn. No.168), 51-A, New Mukhija Colony, Panipat. "For construction of Dhanak Bhawan for general public use."	50,000	SDO (C), Panipat.
596	U.O.No.7/2021-1GA/CMS/2119 dt.22.03.2022	Dr. Bhimrao Ambedkar Chairitable Trust HR. (Regn. No.1526) Kabir Bhawan, HUDA, Sector-6, Opp. Community Centre, G.T. Road, Panipat. "For organizing Cultural Activities."	50,000	SDO (C), Panipat.
597	U.O.No.7/2021-1GA/CMS/2101 dt.22.03.2022	Gram Panchayat Dhanana-3, Distt. Bhiwani. "For construction of Balmiki Bhawan in Vill. Dhanana-3 for general public use."	11,00,000	SDO (C), Bhiwani.
598	U.O.No.7/2021-1GA/CMS/2118 dt.22.03.2022	Sant Sheromani Kabir Welfare Society (Regn. No.2224), Gali No. 5, Dhana Road, Dadri Gate, Bhiwani. "For organizing Cultural Activities."	50,000	SDO (C), Bhiwani.
599	U.O.No.7/2021-1GA/CMS/2118 dt.22.03.2022	Rashtriya Partibha Vikas D.S. Trust (Regn. No.9483), Circular Road, Bhiwani. "For organizing Cultural Activities."	50,000	SDO (C), Bhiwani.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
600	U.O.No.7/2021-1GA/CMS/2102 dt.22.03.2022	Slam Jagriti Samiti (Regn. No.164), Vill. Patikara, PO Narnaul, Distt. Mahendergarh. "For construction of Dr. Bhimrao Ambedkar Bhawan for general public use."	11,00,000	SDO (C), Narnaul.
601	U.O.No.7/2021-1GA/CMS/2124 dt.22.03.2022	Dhanak Samaj Uthan Sangthan (Regn. No.D7), Indra Colony, Narnaul, Distt. Mahendergarh. "For repair & white wash of building."	50,000	SDO (C), Narnaul.
602	U.O.No.7/2021-1GA/CMS/2124 dt.22.03.2022	Slam Jagarti Samiti (Regn. No.164), Vill. Patikara, PO&Tehsil Narnaul, Distt. Mahendergarh. "For construction of Building for general public use."	50,000	SDO (C), Narnaul.
603	U.O.No.7/2021-1GA/CMS/2124 dt.22.03.2022	Nar Sewa Naryana Samiti (Regn. No.310), Vill. Bas Satnali, Distt. Mahendergarh. "For construction of Library."	50,000	SDO (C), Mahendergarh
604	U.O.No.7/2021-1GA/CMS/2103 dt.22.03.2022	Ripusudan Singh Geeta Vidya Mandir, Mathana Road, Babain, Distt. Kurukshetra. "For construction of Class Rooms in the School."	15,00,000	SDO (C), Ladwa.
605	U.O.No.7/2021-1GA/CMS/2103 dt.22.03.2022	Prajapita Brahma Kumaris Ishwariya Vishwa Vidyalaya, Vardani Bhawan, Nirankari Colony, Babain, Distt. Kurukshetra. "For construction of Hall for general public use."	10,00,000	SDO (C), Ladwa.
606	U.O.No.7/2021-1GA/CMS/2103 dt.22.03.2022	Saini Samaj Sabha (Regd.), Saini Samaj Bhawan, Kurukshetra. "For construction of Boundary Wall of Saini Samaj Sabha Bhawan at Vill. Babain."	11,00,000	SDO (C), Ladwa.
607	U.O.No.7/2021-1GA/CMS/2117 dt.22.03.2022	Satguru Shree Kabir Saheb Dhanak Mahasabha Haryana (Regn. No.308), Bimla House, Vill. Kalal Majra, PO Palwal, Sector-30, Kurukshetra. "For organizing Cultural Activities."	50,000	SDO (C), Thanesar.
608	U.O.No.7/2021-1GA/CMS/2487 dt.23.03.2022	Sh. Baljit S/o Sh. Basant Lal, VPO Jandheri, Distt. Kurukshetra. "Financial assistance to Sh. Baljit for repair of house, being poor."	3,00,000	SDO (C), Shahabad.
609	U.O.No.7/2021-1GA/CMS/2487 dt.23.03.2022	Gurudwara Singh Sabha (Regn. No.1946), Vill. Mughal Majra, Distt. Kurukshetra. "For construction of Multipurpose Hall for general public use."	3,00,000	SDO (C), Shahabad.
610	U.O.No.7/2021-1GA/CMS/2487 dt.23.03.2022	Sh. Sukhdev Singh S/o Sh. Shyam Singh, Vill. Kathua, PO Kalsana, Distt. Kurukshetra. "Financial assistance to Sh. Sukhdev Singh for repair of house, being poor."	2,50,000	SDO (C), Shahabad.
611	U.O.No.7/2021-1GA/CMS/2487 dt.23.03.2022	Sh. Salinder Singh S/o Sh. Sawan Singh, Vill. Kathua, PO Kalsana, Distt. Kurukshetra. "Financial assistance to Sh. Salinder Singh for repair of house, being poor."	2,50,000	SDO (C), Shahabad.
612	U.O.No.7/2021-1GA/CMS/2487 dt.23.03.2022	Brilliant Mind Aryan School, Opp. OBC Bank, Shahabad (M), Distt. Kurukshetra. "For construction of School Building."	2,00,000	SDO (C), Shahabad.
613	U.O.No.7/2021-1GA/CMS/2487 dt.23.03.2022	Arya Samaj Gurukul Section (Regd.), Shahabad (M), Distt. Kurukshetra. "For construction of Hall for general public use."	1,50,000	SDO (C), Shahabad.
614	U.O.No.7/2021-1GA/CMS/2487 dt.23.03.2022	Mata Rakmani Rai Arya Sr. Sec. School, Ladwa Road, Vill. Kharindwa, Block Shahabad (M), Distt. Kurukshetra. "For construction of Class Room and White-wash/paint."	5,00,000	SDO (C), Shahabad.
615	U.O.No.7/2021-1GA/CMS/2487 dt.23.03.2022	Gurudwara Singh Sabha Ajrawar (Regn. No.1620), Ajrawar, Distt. Kurukshetra. "For construction of Hall for general public use."	4,00,000	SDO (C), Pehowa.
616	U.O.No.7/2021-1GA/CMS/2487 dt.23.03.2022	Sh. Puran Chand S/o Sh. Bimber Singh, Vill. Rawa, Shahabad (M), Distt. Kurukshetra. "Financial assistance to Sh. Puran Chand for repair of house, being poor."	2,50,000	SDO (C), Shahabad.
617	U.O.No.7/2021-1GA/CMS/2487 dt.23.03.2022	Sh. Jasvinder Singh Sisodia S/o Sh. Kesar Signh, Vill. Teora, PO Rattangarh, Distt. Kurukshetra. "Financial assistance to Sh. Jasvinder Singh Sisodia for repair of house, being poor."	2,50,000	SDO (C), Thanesar.
618	U.O.No.7/2021-1GA/CMS/2487 dt.23.03.2022	Sh. Rahul S/o Sh. Satbir Singh, Vill. Katlahri, PO Tigri, Distt. Kurukshetra. "Financial assistance to Sh. Rahul for repair of house, being poor."	2,50,000	SDO (C), Thanesar.
619	U.O.No.7/2021-1GA/CMS/2503 dt.23.03.2022	District Bar Association, Kurukshetra (Regd.), District & Session Court, Kurukshetra. "For construction of Hall and installation of Lift in triple storey building (Block 4) & CCTV Cameras."	21,00,000	SDO (C), Thanesar.
620	U.O.No.7/2021-1GA/CMS/2503 dt.23.03.2022	Saini Samaj Sabha (Regd.), Kurukshetra, Saini Samaj Bhawan, Kurukshetra. "For construction of Hall for general public use."	21,00,000	SDO (C), Thanesar.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
621	U.O.No.7/2021-1GA/CMS/2508 dt.23.03.2022	Sh. Ajay Kumar S/o Sh. Hari Chand Rajpal, #242/9, Chakarwati Mohalla, Thanesar, Kurukshetra. "Financial assistance to Sh. Ajay Kumar for repair of house, being poor."	2,00,000	SDO (C), Thanesar.
622	U.O.No.7/2021-1GA/CMS/2508 dt.23.03.2022	Lions Club Kurukshetra Charitable Trust (Regd.), H. No. 574, Sector 5, Urban Estate, Kurukshetra. "For promotion of Sports and Cultural Activities."	4,00,000	SDO (C), Thanesar.
623	U.O.No.7/2021-1GA/CMS/2508 dt.23.03.2022	Sh. Ashutosh Sharma s/o Sh. Jai Parkash Sharma, #315/5, Mohalla Peer Wala Kuan, Thanesar, Kurukshetra. "Financial assistance to Sh. Ashutosh Sharma for repair of house, being poor."	2,00,000	SDO (C), Thanesar.
624	U.O.No.7/2021-1GA/CMS/2508 dt.23.03.2022	Rotary Club Kurukshetra (Regn. No.1391), H. No. 67, Sector 7, Urban estate, Kurukshetra. "For construction of Hall for general public use."	4,00,000	SDO (C), Thanesar.
625	U.O.No.7/2021-1GA/CMS/2508 dt.23.03.2022	Sh. Vijay Saini S/o Sh. Sham Lal Saini, #549/681, Ward No. 31, Darra Khera, Thanesar, Kurukshetra. "Financial assistance to Sh. Vijay Saini for repair of house, being poor."	2,00,000	SDO (C), Thanesar.
626	U.O.No.7/2021-1GA/CMS/2508 dt.23.03.2022	Sh. Mukesh Sharma S/o Sh. Om Parkash Sharma, #1195/24, Akash Nagar, Thanesar, Kurukshetra. "Financial assistance to Sh. Mukesh Sharma for repair of house, being poor."	2,00,000	SDO (C), Thanesar.
627	U.O.No.7/2021-1GA/CMS/2508 dt.23.03.2022	Sh. Ashok Kumar S/o Sh. Baldev Raj, Vill. Bahadurpur, Thanesar, Distt. Kurukshetra. "Financial assistance to Sh. Ashok Kumar for repair of house, being poor."	3,00,000	SDO (C), Thanesar.
628	U.O.No.7/2021-1GA/CMS/2518 dt.23.03.2022	JCI Kurukshetra (Regn. No.11380), Rajindera Colony, Kurukshetra. "For free distribution of School Uniform & Stationary to poor students."	2,00,000	SDO (C), Thanesar.
629	U.O.No.7/2021-1GA/CMS/2518 dt.23.03.2022	Sh. Monti Arora S/o Sh. Baldev Raj, #553/7, Patel Nagar, Thanesar, Kurukshetra. "Financial assistance to Sh. Monti Arora for repair of house, being poor."	2,00,000	SDO (C), Thanesar.
630	U.O.No.7/2021-1GA/CMS/2518 dt.23.03.2022	Sri Sathya Sai Trust (Regn. No.2210), Haryana & Chandigarh, #122P, Sector 7, Sathya Sai Seva Center, Kurukshetra. "For white-wash of building."	1,00,000	SDO (C), Thanesar.
631	U.O.No.7/2021-1GA/CMS/2518 dt.23.03.2022	Sh. Nanak Singh S/o Gurcharan Singh, Vill. Kheri Ram Nagar, Thanesar, Kurukshetra. "Financial assistance to Sh. Nanak Singh for repair of house, being poor."	2,00,000	SDO (C), Thanesar.
632	U.O.No.7/2021-1GA/CMS/2518 dt.23.03.2022	Sh. Akshit Juneja S/o Sh. Sham Lal, #142/19, New Colony, Railway Road, Thanesar, Kurukshetra. "Financial assistance to Sh. Akshit Juneja for purchase of Electric (Automatic) Wheelchair, being poor Divyang (Muscular Dystrophy)."	1,00,000	SDO (C), Thanesar.
633	U.O.No.7/2021-1GA/CMS/2518 dt.23.03.2022	Sh. Shubham Kumar S/o Sh. Manoj Kumar, #720/7, New Colony, Patel Nagar, Thanesar, Distt. Kurukshetra. "Financial assistance to Sh. Shubham Kumar for repair of house, being poor."	2,00,000	SDO (C), Thanesar.
634	U.O.No.7/2021-1GA/CMS/2104 dt.22.03.2022	Punjabi Biradari Ekta Manch (Regn. No.1926), Hotel Sanaya, Delhi Road, Sonapat. "For construction of Boundary Wall, Rooms on 1 st floor and extension of Existing Hall for general public use."	21,00,000	SDO (C), Sonapat.
635	U.O.No.7/2021-1GA/CMS/2113 dt.22.03.2022	Satguru Kabir Samaj Kalyan Samiti (Regn. No.449), Sant Shiromani Kabir Ashram, Ward No. 25, Sant Kabir Nagar, (Near Kalupur), Sonapat. "For organizing Cultural Activities."	50,000	SDO (C), Sonapat.
636	U.O.No.7/2021-1GA/CMS/2113 dt.22.03.2022	Sant Kabir Samaj Sewa Samithi Kharkhoda (Regn. No.254), Kharkhoda, Sonapat. "For organizing Cultural Activities."	50,000	SDO (C), Kharkhoda.
637	U.O.No.7/2021-1GA/CMS/2113 dt.22.03.2022	Dhanak Kabir Samaj Jagriti Manch Haryana (Regn. No. 594), Bhim Nagar, Sonapat. "For organizing Cultural Activities."	50,000	SDO (C), Sonapat.
638	U.O.No.7/2021-1GA/CMS/2113 dt.22.03.2022	Julaha Seva Samiti (Regn. No. 34), VPO Kheri Gujjar, The. Ganaur, Distt. Sonapat. "For organizing Cultural Activities."	50,000	SDO (C), Ganaur.
639	U.O.No.7/2021-1GA/CMS/2113 dt.22.03.2022	Satguru Kabir Saheb Foundation (Regn. No.2752), VPO Garhi Bindhrauli, Sonapat. "For organizing Cultural Activities."	50,000	SDO (C), Sonapat.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
640	U.O.No.7/2021-1GA/CMS/2419 dt.23.03.2022	Sh. Parveen Kumar S/o Sh. Surender Kumar, #194, Near Chaupal, Vill. Shafiabad, Distt. Sonapat. "Financial assistance to Sh. Parveen Kumar for his <u>Kidney transplant treatment, being poor.</u> "	2,00,000	SDO (C), Sonapat.
641	U.O.No.7/2021-1GA/CMS/2419 dt.23.03.2022	Sh. Shiv Kumar S/o Sh. Ram Chander, Vill. Tajpur, Distt. Sonapat. "Financial assistance to Sh. Shiv Kumar for blood cancer treatment of his son (Vansh), being <u>poor.</u> "	1,00,000	SDO (C), Sonapat.
642	U.O.No.7/2021-1GA/CMS/2419 dt.23.03.2022	Smt. Jayshri Kumari W/o Sh. Sanjay Kumar, Vill. Dahisara, Distt. Sonapat. "Financial assistance to Smt. Jayshri Kumari to compensate the loss due death of her <u>husband due to COVID-19.</u> "	1,00,000	SDO (C), Sonapat.
643	U.O.No.7/2021-1GA/CMS/2419 dt.23.03.2022	Sh. Rajvinder Singh S/o Sh. Bhupender Singh, #14/171, Indra Colony, Sonapat. "Financial assistance to Sh. Rajvinder Singh to compensate the loss due to <u>fire at his house.</u> "	1,00,000	SDO (C), Sonapat.
644	U.O.No.7/2021-1GA/CMS/2105 dt.22.03.2022	Municipal Committee, Taraori, Distt. Karnal. " i). Rs.5.00 lakh for construction of Kashyap Chaupal. ii). Rs.5.00 lakh for construction of Hall in Kabir Panth Sudhar Sabha for general public use. iii). Rs.5.00 lakh for construction of Guru Brahmanand Ashram for general public use."	15,00,000	SDO (C), Karnal.
645	U.O.No.7/2021-1GA/CMS/2105 dt.22.03.2022	Municipal Committee, Nisang, Distt. Karnal. "i). Rs.5.00 lakh for construction of Balmiki Chaupal in Ward No.13. ii). Rs.5.00 lakh for construction of Hall in Parshu Ram Bhawan for general public use."	10,00,000	SDO (C), Karnal.
646	U.O.No.7/2021-1GA/CMS/2108 dt.22.03.2022	Sub-Divisional Bar Association (Regn. No.9031), Indri, Distt. Karnal. "For construction work of Stairs, Bathroom and lift in Advocates' Chambers."	11,00,000	SDO (C), Indri.
647	U.O.No.7/2021-1GA/CMS/2108 dt.22.03.2022	Gram Panchayat Budhera Khalsa, Block Nilokheri, Distt. Karnal. "For construction of Kashyap (BC) Chaupal."	5,00,000	SDO (C), Karnal.
648	U.O.No.7/2021-1GA/CMS/2108 dt.22.03.2022	Dr. Ambedkar Valmiki Yuva Sangathan Samiti (Regn. No.8429), Vill. Budhera Khalsa, Distt. Karnal. "For construction of Ambedkar Bhawan for general public <u>use.</u> "	5,00,000	SDO (C), Karnal.
649	U.O.No.7/2021-1GA/CMS/2108 dt.22.03.2022	Shree Sanatan Dharam Geeta Bhawan Sabha (Regn. No.7666), Gharaunda, Distt. Karnal. "For laying of Floor and installation of Doors in Shree Sanatan <u>Dharam Geeta Bhawan.</u> "	11,00,000	SDO (C), Gharaunda.
650	U.O.No.7/2021-1GA/CMS/2108 dt.22.03.2022	Geeta Vidya Mandir, Baragaon, Distt. Karnal. "For repair / renovation of School Building."	11,00,000	SDO (C), Karnal.
651	U.O.No.7/2021-1GA/CMS/2108 dt.22.03.2022	Valmiki Jagriti Manch (Regn. No.219), Assandh, Distt. Karnal. "For construction of Hall and Boundary Wall of Ambedkar Bhawan."	11,00,000	SDO (C), Assandh.
652	U.O.No.7/2021-1GA/CMS/2110 dt.22.03.2022	Sant Shiromani Kabir Panthi Dhanak Bunkar Samaj (Regn. No.6748), Safidon Road, Assandh, Distt. Karnal. "For organizing Cultural Activities."	50,000	SDO (C), Assandh.
653	U.O.No.7/2021-1GA/CMS/2409 dt.23.03.2022	Smt. Santosh Kumari W/o Sh. Rameshwar Kumar, #1291, Sector 9, Urban Estate, Karnal. "Financial assistance to Smt. Santosh Kumari for her cancer <u>treatment, being poor.</u> "	2,00,000	SDO (C), Karnal.
654	U.O.No.7/2021-1GA/CMS/2538 dt.23.03.2022	Bhagwan Valmiki Jan Kalyan Sangh (Regn. No. 07072), Bhagwan Valmiki Bhawan, Sector 9, Urban Estate, Karnal. "For construction of Hostel in Valmiki <u>Bhawan, Sector 9, Karnal.</u> "	21,00,000	SDO (C), Karnal.
655	U.O.No.7/2021-1GA/CMS/2106 dt.22.03.2022	Maharana Partap Rajput Sabha (Regn. No.431), VPO Kulana, Teshil & Distt. Jhajjar. "For construction of Rajput Dharamshala in Sector 6, Jhajjar."	21,00,000	SDO (C), Jhajjar.
656	U.O.No.7/2021-1GA/CMS/2106 dt.22.03.2022	Deputy Commissioner, Jhajjar. "For construction of Sain Samaj (Nai Biradari) Chaupal in Badli."	11,00,000	SDO (C), Badli.
657	U.O.No.7/2021-1GA/CMS/2112 dt.22.03.2022	Sant Kabir Samaj Sudharak Samiti (Regn. No.435), Near Railway Station, Gawalison Road, Opp. Old Bye Pass, Jhajjar. "For organizing Cultural Activities."	50,000	SDO (C), Jhajjar.
658	U.O.No.7/2021-1GA/CMS/2112 dt.22.03.2022	Sant Kabir Samaj Sudhar Samiti (Regn. No.823), VPO & Teh. Beri Distt. Jhajjar. "For construction of Dharamshala."	50,000	SDO (C), Beri.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
659	U.O.No.7/2021-1GA/CMS/2112 dt.22.03.2022	Dhanak Samaj Uthan Samiti (Regn. No.755), Tehsil Road, Near Lakshmi Dharamkanta, Jhajjar. "For construction of Dharamshala."	50,000	SDO (C), Jhajjar.
660	U.O.No.7/2021-1GA/CMS/2112 dt.22.03.2022	Dhanak Kabir Panthi Dharamshala Samiti (Regn. No.28), Sita Ram Gate, Jhajjar. "For organizing Cultural Activities."	50,000	SDO (C), Jhajjar.
661	U.O.No.7/2021-1GA/CMS/2112 dt.22.03.2022	Shri Jagannath Pathshala, (Regn. No.300), Beri, Distt. Jhajjar. "For repair of building."	50,000	SDO (C), Beri.
662	U.O.No.7/2021-1GA/CMS/2112 dt.22.03.2022	Sant Kabir Shiksha Samiti Dhanak Samaj Haryana (Regn. No.2492), Old Tehsil Road, Sant Kabir Chowk, Dhanak Dharamshala, Jhajjar. "For organizing Cultural Activities."	50,000	SDO (C), Jhajjar.
663	U.O.No.7/2021-1GA/CMS/2107 dt.22.03.2022	Gram Panchayat Keorak, Distt. Kaithal. "1. Rs.11.00 lakh for construction of Hall in Kotikoot Dharamshala for general public use. 2. Rs.11.00 lakh for construction of Baba Rajpuri Dharamshala."	22,00,000	SDO (C), Kaithal.
664	U.O.No.7/2021-1GA/CMS/2107 dt.22.03.2022	Gram Panchayat Kathwar, Distt. Kaithal. "For construction of Chamar Chaupal."	11,00,000	SDO (C), Kaithal.
665	U.O.No.7/2021-1GA/CMS/2107 dt.22.03.2022	Babu Anant Ram Janta College, Kaul, Distt. Kaithal. "For construction of Ch. Ishwar Singh Museum in the College."	11,00,000	SDO (C), Kaithal.
666	U.O.No.7/2021-1GA/CMS/2109 dt.22.03.2022	Dhanak Samaj Sabha (Regn. No.16), Kabir Dharamshala, Cheeka, Distt. Kaithal. "For organizing Cultural Activities."	50,000	SDO (C), Guhla.
667	U.O.No.7/2021-1GA/CMS/2111 dt.22.03.2022	Dhanak Samaj Bargiyan Dharamshala (Regn. No.3560), Jaccumpura, Gurugram. "For organizing Cultural Activities."	50,000	SDO (C), Gurugram.
668	U.O.No.7/2021-1GA/CMS/2405 dt.23.03.2022	Swami Amardev Vidyalay Trust (Regn. No. 183), Pataudi, Distt. Gurugram. "For construcion of Auditorium."	5,00,000	SDO (C), Pataudi.
669	U.O.No.7/2021-1GA/CMS/2426 dt.23.03.2022	Ramkrishan Kamdheni Gaushala (Regn. No.1580), Vill. Silani, Tehsil Sohna, Distt. Gurugram. "For construction of Shed for Cows."	5,00,000	SDO (C), Sohna.
670	U.O.No.7/2021-1GA/CMS/2426 dt.23.03.2022	Shivam Middle Public School (Code21842), Bhondsi, Near CRPF Camp Gate No.1, Distt. Gurugram. "For purchase of Water Cooler for School."	50,000	SDO (C), Sohna.
671	U.O.No.7/2021-1GA/CMS/2426 dt.23.03.2022	Modern Convent School, Shanti Kunj, Part-2, Gali No.3A, Maruti Kunj Road, Near Bharat Chowk, Bhondsi, Distt. Gurugram. "For construction of Class Room."	50,000	SDO (C), Sohna.
672	U.O.No.7/2021-1GA/CMS/2426 dt.23.03.2022	M2M Football Club (Regd.), Vill. Ghamroj, Tehsil Sohna, Distt. Gurugram. "For purchase of Sports Equipments for players."	2,00,000	SDO (C), Sohna.
673	U.O.No.7/2021-1GA/CMS/2426 dt.23.03.2022	Maruti Kunj Football Club (Regd.), Near Vridha Ashram, Maruti Kunj, Bhondsi, Distt. Gurugram. "For purchase of Sports Equipments for players."	1,00,000	SDO (C), Sohna.
674	U.O.No.7/2021-1GA/CMS/2114 dt.22.03.2022	Mahila Avm Bal Kalyan Shiksha Samiti (Regn. No.1729), H. No. 165, Khokhrakot, Rohtak. "For construction of Hall for general public use."	50,000	SDO (C), Rohtak.
675	U.O.No.7/2021-1GA/CMS/2114 dt.22.03.2022	Sant Kabir Shiksha Avm Samajik Vikas Sangathan (Regn. No.2437), V&PO Ajaib, The. Meham, Distt. Rohtak. "For construction of Dharamshala."	50,000	SDO (C), Meham.
676	U.O.No.7/2021-1GA/CMS/2115 dt.22.03.2022	Sadguru Kabir Social Welfare Association (Regn. No.343), Vill. Bitna, Tehsil Kalka, Distt. Panchkula. "For organizing Cultural Activities."	50,000	SDO (C), Kalka.
677	U.O.No.7/2021-1GA/CMS/2115 dt.22.03.2022	Sadguru Kabir Mahasabha (Regn. No.1481), #1455, First Floor, DM Colony, Sector 38 West, Chandigarh. "For organizing Cultural Activities."	1,00,000	SDO (C), Panchkula.
678	U.O.No.7/2021-1GA/CMS/2116 dt.22.03.2022	Dharam Sena Nyas (Regn. No.1890), Maham Road, Distt. Charkhi Dadri. "For organizing Cultural Activities."	50,000	SDO (C), Charkhi Dadri.
679	U.O.No.7/2021-1GA/CMS/2116 dt.22.03.2022	Dr. Bhimrao Ambedkar Shiksha Samiti (Regn. No.983), Vill. Ghasola, Distt. Charkhi Dadri. "For organizing Cultural Activities."	50,000	SDO (C), Charkhi Dadri.
680	U.O.No.7/2021-1GA/CMS/2116 dt.22.03.2022	Sant Kabir Samajik Sewa Samiti Charkhi Dadri (Regn. No.1721), Kabir Nagar, Charkhi Dadri. "For organizing Cultural Activities."	50,000	SDO (C), Charkhi Dadri.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
681	U.O.No.7/2021-1GA/CMS/2120 dt.22.03.2022	Sant Shiromani Guru Kabir Dass Dharamshala Sewa Samiti (Regn. No. 3115), Bhagat Singh Nagar, Gali No. 4, Hisar. "For construction of Dharamshala."	50,000	SDO (C), Hisar.
682	U.O.No.7/2021-1GA/CMS/2413 dt.23.03.2022	Deputy Commissioner, Hisar. "i) Rs.10.00 lakh for Construction of Street from main street to field (farm) of Sh. Mahavir via Satpal Ki Dhani, Vill. Rajli. ii) Rs.9.00 lakh for construction of Street from Khanpur Road to field (farm) of Sh. Mnageram Bura S/o Sh. Ruliram, Vill. Raili."	19,00,000	SDO (C), Barwala.
683	U.O.No.7/2021-1GA/CMS/2413 dt.23.03.2022	Deputy Commissioner, Hisar. "For Construction of Street from Kutia to Gopal Garha Ki Dhani, Vill. Dhansu."	10,00,000	SDO (C), Hisar.
684	U.O.No.7/2021-1GA/CMS/2413 dt.23.03.2022	Deputy Commissioner, Hisar. "For Construction of Shed and Water Tank in Cremation Ground, Vill. Niyana."	3,00,000	SDO (C), Hisar.
685	U.O.No.7/2021-1GA/CMS/2543 dt.23.03.2022	C.R. School, Uklana, Distt. Hisar. "For construction of Class Rooms."	2,00,000	SDO (C), Barwala.
686	U.O.No.7/2021-1GA/CMS/2121 dt.22.03.2022	Shree Dhanak Dharamshala Parbhandhak Samiti (Regn. No.601), Circular Road, Sirsa. "For organizing Cultural Activities."	50,000	SDO (C), Sirsa.
687	U.O.No.7/2021-1GA/CMS/2121 dt.22.03.2022	Dharamshala Dhanak Samaj Trust (Regn. No.7585), Chattergarhpatti, Sirsa. "For organizing Cultural Activities."	50,000	SDO (C), Sirsa.
688	U.O.No.7/2021-1GA/CMS/2121 dt.22.03.2022	Sant Kabir Sewa Samiti (Regn, No.3095), Vill. Mandi Kalanwali, Sirsa. "For construction of Building on upper floor for general public use."	50,000	SDO (C), Kalanwali.
689	U.O.No.7/2021-1GA/CMS/2121 dt.22.03.2022	Dharamshala Dhanak (Regn. No.1245), Chauri Gali, Mandi Kalanwali, Sirsa. "For construction of Dharamshala."	50,000	SDO (C), Kalanwali.
690	U.O.No.7/2021-1GA/CMS/2121 dt.22.03.2022	Sant Siromani Kabir Dhanak Dharamshala (Regn. No.2501), Near Shyam Mandir, Ward No. 17, Ellenabad, Distt. Sirsa. "For construction of Dharamshala."	50,000	SDO (C), Ellenabad.
691	U.O.No.7/2021-1GA/CMS/2122 dt.22.03.2022	Dhanak Sabha (Regn. No.1372), Near General Hospital, Fatehabad. "For construction of Room in Dharamshala."	50,000	SDO (C), Fatehabad.
692	U.O.No.7/2021-1GA/CMS/2122 dt.22.03.2022	Dhanak Samaj Uthan Sabha Haryana (Regn. No.124), Employees Colony, Ward No.15, Ratia, Fatehabad. "For organizing Cultural Activities."	50,000	SDO (C), Ratia.
693	U.O.No.7/2021-1GA/CMS/2447 dt.23.03.2022	Azad Yuva Club (Regn. No.1340), VPO Bhuthan Khurd, Distt. Fatehabad. "For purchase of Sports Equipments for youth."	1,00,000	SDO (C), Fatehabad.
694	U.O.No.7/2021-1GA/CMS/2447 dt.23.03.2022	Sh. Joga Ram S/o Sh. Desh Raj, VPO Jallopur, Teh. Ratia, Distt. Fatehabad. "Financial assistance to Sh. Joga Ram for repair of house, being poor."	1,00,000	SDO (C), Ratia.
695	U.O.No.7/2021-1GA/CMS/2447 dt.23.03.2022	Sh. Mangat Ram S/o Sh. Phoola Ram, VPO Jallopur, Teh. Ratia, Distt. Fatehabad. "Financial assistance to Sh. Mangat Ram for repair of house, being poor."	1,00,000	SDO (C), Ratia.
696	U.O.No.7/2021-1GA/CMS/2447 dt.23.03.2022	Shri Balaji Yuva Club (Regd.), Dhani Dhaka, Teh. & Distt. Fatehabad. "For purchase of Sports Equipments for youth."	1,00,000	SDO (C), Fatehabad.
697	U.O.No.7/2021-1GA/CMS/2447 dt.23.03.2022	Sant Guru Ravidass Sewa Trust (Regn. No.3085), Ward No.7-8, Ramdasia Bara Mohalla, Ratia, Distt. Fatehabad. "For purchase of Books and Furniture for Library."	1,00,000	SDO (C), Ratia.
698	U.O.No.7/2021-1GA/CMS/2447 dt.23.03.2022	Dr. Bhimrao Ambedkar Cricket Sports Club (Regn. No.1202), VPO Jallopur, Teh. Ratia, Distt. Fatehabad. "For purchase of Sports Equipments for youth."	2,00,000	SDO (C), Ratia.
699	U.O.No.7/2021-1GA/CMS/2447 dt.23.03.2022	Aarohi Model Sr. Sec. School-6639, VPO Jallopur, Teh. Ratia, Distt. Fatehabad. "For construction of Shed over Amphitheatre."	50,000	SDO (C), Ratia.
700	U.O.No.7/2021-1GA/CMS/2447 dt.23.03.2022	Govt. Primary School, VPO Jallopur, Teh. Ratia, Distt. Fatehabad. "For purchase of Water Cooler and Furniture for School."	1,00,000	SDO (C), Ratia.
701	U.O.No.7/2021-1GA/CMS/2447 dt.23.03.2022	Shri Guru Jambheshwer Welfare Trust (Regn. No.3166), VPO Jallopur, Teh. Ratia, Distt. Fatehabad. "For construction of Shed for general public use."	1,00,000	SDO (C), Ratia.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
702	U.O.No.7/2021-1GA/CMS/2447 dt.23.03.2022	Kamboj Samaj Sudhar Sabha (Regd.), Ratia, Distt. Fatehabad. "For purchase of Books and Furniture for Library."	1,00,000	SDO (C), Ratia.
703	U.O.No.7/2021-1GA/CMS/2461 dt.23.03.2022	Gram Panchayat Nangal, Teh. Ratia, Distt. Fatehabad. "For purchase of Books and Furniture for Library."	1,00,000	SDO (C), Ratia.
704	U.O.No.7/2021-1GA/CMS/2461 dt.23.03.2022	Ratia Club (Regn. No1254), Shop No.3, Anaj Mandi, Ratia, Distt. Fatehabad. "For purchase of Furniture for Library."	3,00,000	SDO (C), Ratia.
705	U.O.No.7/2021-1GA/CMS/2461 dt.23.03.2022	Gram Panchayat Lali, Teh. Ratia, Distt. Fatehabad. "For purchase of Sports Equipments for youth."	1,00,000	SDO (C), Ratia.
706	U.O.No.7/2021-1GA/CMS/2461 dt.23.03.2022	Khatik Samaj Sewa Trust (Regn. No.1554), Ward No.9, Khatik Mohalla, Ratia, Distt. Fatehabad. "For purchase of Furniture for Library."	1,00,000	SDO (C), Ratia.
707	U.O.No.7/2021-1GA/CMS/2461 dt.23.03.2022	Govt. Primary School, Jandwala Sottar, Teh. Ratia, Distt. Fatehabad. "For installation of Aluminium Gate and Glasses."	1,00,000	SDO (C), Ratia.
708	U.O.No.7/2021-1GA/CMS/2461 dt.23.03.2022	Sh. Badal Parkash S/o Sh. Ram Dass, VPO Jallopur, Teh. Ratia, Distt. Fatehabad. "Financial assistance to Sh. Badal Parkash for repair of house, being poor."	1,00,000	SDO (C), Ratia.
709	U.O.No.7/2021-1GA/CMS/2461 dt.23.03.2022	Sh. Sunil Kumar S/o Sh. Kashmir Singh, VPO Jallopur, Teh. Ratia, Distt. Fatehabad. "Financial assistance to Sh. Sunil Kumar for repair of house, being poor."	1,00,000	SDO (C), Ratia.
710	U.O.No.7/2021-1GA/CMS/2461 dt.23.03.2022	Kartar Children Welfare Club (Regn.1224), Ward No.10, Model Town, Ratia, Distt. Fatehabad. "For purchase of Books and Furniture for Library."	2,00,000	SDO (C), Ratia.
711	U.O.No.7/2021-1GA/CMS/2461 dt.23.03.2022	Lions Club Rattia Town (Regn. No.1893), Ratia, Distt. Fatehabad. "For purchase of Furniture for Library."	2,00,000	SDO (C), Ratia.
712	U.O.No.7/2021-1GA/CMS/2461 dt.23.03.2022	Ratia Helping Hands Welfare Trust (Regn. No.4276), Ratia, Distt. Fatehabad. "For purchase of Books and Furniture for Library."	1,00,000	SDO (C), Ratia.
713	U.O.No.7/2021-1GA/CMS/2471 dt.23.03.2022	Gram Panchayat Hamjapur, Block Ratia, Distt. Fatehabad. "For purchase of Sports Equipments for youth."	50,000	SDO (C), Ratia.
714	U.O.No.7/2021-1GA/CMS/2471 dt.23.03.2022	Gram Panchayat Khundan, Block Nagpur, Distt. Fatehabad. "For purchase of Sports Equipments for youth."	50,000	SDO (C), Ratia.
715	U.O.No.7/2021-1GA/CMS/2471 dt.23.03.2022	Dashmesh Yuva Sports Club Muse Ahli (Regn. No. 1490), Muse Ahli, Block Nagpur, Distt. Fatehabad. "For purchase of Sports Equipments for youth."	50,000	SDO (C), Ratia.
716	U.O.No.7/2021-1GA/CMS/2471 dt.23.03.2022	Purani Saini Dharamshala Society (Regn. No.1485), Ward No.1, Surjanhar Dera, Saini Mohalla, Ratia, Distt. Fatehabad. "For purchase of Furniture for Library."	1,00,000	SDO (C), Ratia.
717	U.O.No.7/2021-1GA/CMS/2471 dt.23.03.2022	Shree Brahman Sabha Society (Regn. No.1364), Ratia, Distt. Fatehabad. "For purchase of Books and Furniture for Library."	1,00,000	SDO (C), Ratia.
718	U.O.No.7/2021-1GA/CMS/2471 dt.23.03.2022	Gram Panchayat Khairpur, Block Nagpur, Distt. Fatehabad. "For purchase of Sports Equipments for youth."	1,00,000	SDO (C), Ratia.
719	U.O.No.7/2021-1GA/CMS/2471 dt.23.03.2022	Sh.Titu Ram S/o Sh. Birbal, Vill. Dhani Jakhan Dadi, Block Ratia, Distt. Fatehabad. "Financial assistance to Sh. Titu Ram for repair of house, being poor."	1,00,000	SDO (C), Ratia.
720	U.O.No.7/2021-1GA/CMS/2471 dt.23.03.2022	Sh. Makhan S/o Sh. Ramswoop, VPO Chankothi, Block Nagpur, Distt. Fatehabad. "Financial assistance to Sh. Makhan for repair of house, being poor."	1,00,000	SDO (C), Ratia.
721	U.O.No.7/2021-1GA/CMS/2527 dt.23.03.2022	Shri Balaji Hanuman Sewa Mandal (Regn. No.771), Purani Tehsil Chowk, Fatehabad. "For construction of Hall for general public use."	5,00,000	SDO (C), Fatehabad.
722	U.O.No.7/2021-1GA/CMS/2527 dt.23.03.2022	Vishawa Jagriti Mission (Regd.), Dhingra Motors, Near Bank of India, Fatehabad. "For construction of Hall for general public use."	5,00,000	SDO (C), Fatehabad.
723	U.O.No.7/2021-1GA/CMS/2527 dt.23.03.2022	Shri Yog Anubhav Sewa Samiti (Regn. No.1464), Kutia Shant Sarovar, RK Colony, Bighal Road, Fatehabad. "For construction of Shed for general public use and laying of floor, tiles."	2,00,000	SDO (C), Fatehabad.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
724	U.O.No.7/2021-1GA/CMS/2527 dt.23.03.2022	Shri Vishwavkarma Mandir Samiti Khara Kheri (Regn. No.1352), Khara Kheri, Distt. Fatehabad. "For construction of Hall for general public use laying of floor."	2,00,000	SDO (C), Fatehabad.
725	U.O.No.7/2021-1GA/CMS/2527 dt.23.03.2022	S. S. Jain Sabha (Regn. No.14854), Shyam Nagar (Ratia Chungi), Fatehabad. "For construction of Bhawan, Boundary Wall and floor."	3,00,000	SDO (C), Fatehabad.
726	U.O.No.7/2021-1GA/CMS/2527 dt.23.03.2022	Sant Guru Ravidass Committee (Regn. No.537), Vill. Dahmaan, Distt. Fatehabad. "For construction of Hall for general public use."	5,00,000	SDO (C), Fatehabad.
727	U.O.No.7/2021-1GA/CMS/2527 dt.23.03.2022	Shri Krishan Parnami Gaushala V Nandishala Kajalhedi (Regn. No.1349), Vill. Kajalhedi, Distt. Fatehabad. "For construction of Shed and purchase of Fodder for Cows."	5,00,000	SDO (C), Fatehabad.
728	U.O.No.7/2021-1GA/CMS/2527 dt.23.03.2022	Chander Shekhar Azad Yuva Society Nehla (Regn. No.1284), Vill. Nehla, Distt. Fatehabad. "For purchase of Sports Equipments for players and furniture."	2,00,000	SDO (C), Fatehabad.
729	U.O.No.7/2021-1GA/CMS/2544 dt.23.03.2022	Shri Guru Ravidass Vani Parchar Mandal (Regn. No.720), Ambedkar Chowk, Tohana, Distt. Fatehabad. "For construction of Hall for general public use."	21,00,000	SDO (C), Tohana.
730	U.O.No.7/2021-1GA/CMS/2544 dt.23.03.2022	Sant Shiromani Shri Guru Ravidass Satsang Parbandhak Committee (Regn. No.2367), Purani Sabji Mandi, Tohana, Distt. Fatehabad. "For construction of Hall for general public use."	5,00,000	SDO (C), Tohana.
731	U.O.No.7/2021-1GA/CMS/2544 dt.23.03.2022	Shri Prachin Panchmukhi Shiv Mandir (Johar Wala), Charitable Trust avm Shiva Sankirtan Mandal (Regd.) Ratia Road, Tohana, Distt. Fatehabad. "For construction of Shed for general public use."	10,00,000	SDO (C), Tohana.
732	U.O.No.7/2021-1GA/CMS/2544 dt.23.03.2022	Sh. Jasmail Singh S/o Sh. Dalip Singh, Ward No.2, Master Colony, Jakhal Mandi, Tehsil Tohana, Distt. Fatehabad. "Financial assistance to Sh. Jasmail Singh for Blood Cancer treatment of his son (Kulvinder), being poor."	2,00,000	SDO (C), Tohana.
733	U.O.No.7/2021-1GA/CMS/2544 dt.23.03.2022	Smt. Bugli Devi W/o Sh. Sanjay Kumar, Vill. Pirthala, Tehsil Tohana, Distt. Fatehabad. "Financial assistance to Smt. Bugli Devi for repair of house, being poor."	2,00,000	SDO (C), Tohana.
734	U.O.No.7/2021-1GA/CMS/2544 dt.23.03.2022	Guru Nanak Darbar Committee (Regd.), Vill. Jamalpur Shaikhani, Teh. Tohana, Distt. Fatehabad. "For construction of Shed for general public use."	2,00,000	SDO (C), Tohana.
735	U.O.No.7/2021-1GA/CMS/2544 dt.23.03.2022	Sh. Mangu S/o Sh. Madan Lal, #303, Ward No.6, Patel Nagar, Tohana, Distt. Fatehabad. "Financial assistance to Sh. Mangu for repair of house, being poor."	30,000	SDO (C), Tohana.
736	U.O.No.7/2021-1GA/CMS/2544 dt.23.03.2022	Smt. Sunita W/o Sh. Roshan Lal, #1495, Raj Nagar, Ward No.2, Tohana, Distt. Fatehabad. "Financial assistance to Smt. Sunita for repair of house, being poor."	30,000	SDO (C), Tohana.
737	U.O.No.7/2021-1GA/CMS/2544 dt.23.03.2022	Smt. Santosh W/o Sh. Nirnanjan Singh, Ward No.6/270, Patel Nagar, Tohana, Distt. Fatehabad. "Financial assistance to Smt. Santosh for repair of house, being poor."	40,000	SDO (C), Tohana.
738	U.O.No.7/2021-1GA/CMS/2544 dt.23.03.2022	DAV School, Tohana, Distt. Fatehabad. "For construction of Class Rooms."	5,00,000	SDO (C), Tohana.
739	U.O.No.7/2021-1GA/CMS/2123 dt.22.03.2022	Shree Sant Kabir Sewa Sangh Jind (Regn. No.49), Sant Kabir Aashram, Ramrai Gate, Jind. "For construction of Building for general public use."	50,000	SDO (C), Jind
740	U.O.No.7/2021-1GA/CMS/2123 dt.22.03.2022	Sant Kabir Mahasabha Jind (Regn. No.1694), Gurudwara Colony, Rohtak Road, Jind. "For construction of Library."	50,000	SDO (C), Jind
741	U.O.No.7/2021-1GA/CMS/2123 dt.22.03.2022	Dhanak Samaj Sewa Sangh Jind (Regn. No.1881), Vill. Karmgarh, Bhiwani Road, Jind. "For construction of Building for general public use."	50,000	SDO (C), Jind
742	U.O.No.7/2021-1GA/CMS/2123 dt.22.03.2022	Sant Kabir Dharamshala and Kalyan Sabha (Regn. No.2063), Sunder Nagar, Narwana Road, Jind. "For organizing Cultural Activities."	50,000	SDO (C), Jind
743	U.O.No.7/2021-1GA/CMS/2123 dt.22.03.2022	Swami Atmanand Ji Shiksha Samiti (Regn. No.6), Vikas Nagar, Bhiwani Road, Jind. "For construction of Library."	50,000	SDO (C), Jind

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
744	U.O.No.7/2021-1GA/CMS/2123 dt.22.03.2022	Shree Sant Kabir Sabha (Regn. No.169), Vill. Radhana, Jind. "For organizing Cultural Activities."	50,000	SDO (C), Jind
745	U.O.No.7/2021-1GA/CMS/2123 dt.22.03.2022	Sant Kabir Utthan Sabha (Regn. No.2362), Vill. Nidani, Jind. "For construction of Building for general public use."	50,000	SDO (C), Jind
746	U.O.No.7/2021-1GA/CMS/2123 dt.22.03.2022	Haryana Welfare and Educational Society (Regn. No.361), Adarsh Colony, Julana, Jind. "For organizing Cultural Activities."	50,000	SDO (C), Jind
747	U.O.No.7/2021-1GA/CMS/2434 dt.23.03.2022	Shri Dayanand Goshala Samiti (Regd.), Vill. Badoji-Gahbar, Po+Teh. & Distt. Nuh. "For purchase of Fodder for Cows."	2,00,000	SDO (C), Nuh.
748	U.O.No.7/2021-1GA/CMS/2434 dt.23.03.2022	Shri Goverdhan Gaushala Samiti (Regn. No.647), Vill. Aata, Distt. Nuh. "For purchase of Fodder for Cows."	2,00,000	SDO (C), Nuh.
749	U.O.No.7/2021-1GA/CMS/2434 dt.23.03.2022	Veer Bhagat Singh Gaushala Samiti (Regn. No.297), Vill. Kira, Tehsil & Distt. Nuh. "For purchase of Fodder for Cows."	2,00,000	SDO (C), Nuh.
750	U.O.No.7/2021-1GA/CMS/2434 dt.23.03.2022	Maharishi Dayanand Aarsh Gurukul & Goshala (Regd.), Vill. Maroda, Distt. Nuh. "For construction of Cow Shed."	1,00,000	SDO (C), Nuh.
751	U.O.No.7/2021-1GA/CMS/2434 dt.23.03.2022	Dada Sanwaliya Gaudham Seva Samiti (Regd.), Vill. Jaurasi, Distt. Nuh. "For purchase of Fodder for Cows."	5,00,000	SDO (C), Tauru.
752	U.O.No.7/2021-1GA/CMS/2434 dt.23.03.2022	Shree Shyamgiri Gau Sewa Samiti (Regd.), Vill. Didhara, Tehsil Tauru, Distt. Nuh. "For purchase of Fodder for Cows."	5,00,000	SDO (C), Tauru.
753	U.O.No.7/2021-1GA/CMS/2434 dt.23.03.2022	Shri Chetandas Goverdhan Sanvardhan Sansthan (Regd.), Vill. Sangel, Distt. Nuh. "For purchase of Fodder for Cows."	1,00,000	SDO (C), Nuh.
754	U.O.No.7/2021-1GA/CMS/2434 dt.23.03.2022	Shri Tularam Geeta Vidya Mandir, Pinangwan, Distt. Nuh. "For construction of Class Room."	2,00,000	SDO (C), Punhana.
755	U.O.No.7/2021-1GA/CMS/2562 dt.24.03.2022	Kanya Gurukul Shiksha Samiti (Regn. No.285), Anjanthali, Distt. Karnal. "For completion of Guru Brahmanand Kanya Mahavidyalaya building, Girls Hostel building, and Corridor."	26,00,000	SDO (C), Karnal.
756	U.O.No.7/2021-1GA/CMS/2562 dt.24.03.2022	Ror Maha Sabha (Regn. No.01248), Ror Bhawan, G.T. Road, Karnal. "For construction of Ror Dharamshala in Assandh."	25,00,000	SDO (C), Assandh.
757	U.O.No.7/2021-1GA/CMS/2569 dt.24.03.2022	Sh. Ashok Kumar S/o Sh. Chuni Lal, VPO Matehri Shekhan, Tehsil & Distt. Ambala. "Financial Assistance to Sh. Ashok Kumar for repair of house, being poor."	2,00,000	SDO (C), Ambala City.
758	U.O.No.7/2021-1GA/CMS/2573 dt.24.03.2022	Gram Vikas and Swaraj Samiti (Regn. No. 02003/2020), Vill. Sadpura, Distt. Faridabad. "For Construction of Hall/Rooms of Dharamsala for general public use."	9,80,000	SDO (C), Ballabgarh.
759	U.O.No.7/2021-1GA/CMS/2573 dt.24.03.2022	Zila Faridabad Brahman Sabha (Regn. No.479), H.O. Brahman Dharamsala, Anaj Mandi, Ballabgarh, Distt. Faridabad. "For Renovation of Dharamsala for general public use."	5,00,000	SDO (C), Ballabgarh.
760	U.O.No.7/2021-1GA/CMS/2573 dt.24.03.2022	Nalanda Uchch Vidyalaya, Sector- 7D/8, Faridabad. "For Renovation of Rooms/Hall for general public use."	5,00,000	SDO (C), Ballabgarh.
761	U.O.No.7/2021-1GA/CMS/2573 dt.24.03.2022	Shri Sanatan Dharam Sabha (Regd.), Shri Banke Bihari Mandir, No. 5, Railway Road, NIT Faridabad. "For Construction of Hall for general public use."	5,00,000	SDO (C), Badkhal.
762	U.O.No.7/2021-1GA/CMS/2573 dt.24.03.2022	Kashmiri Sewak Samaj (Regn. No. HR-019-2015-01349), Sharika Bhawan, Institutional Area, Sector 17, Faridabad. "For Installation of Lift and Solar Power Panels for general public use."	5,00,000	SDO (C), Faridabad.
763	U.O.No.7/2021-1GA/CMS/2573 dt.24.03.2022	Deputy Commissioner, Faridabad. "For Construction of Boundary Wall of Satsang Bhawan at Village Sadpura."	10,20,000	SDO (C), Ballabgarh.
764	U.O.No.7/2021-1GA/CMS/2672 dt.24.03.2022	Savana Welfare Association (Regd.), T-9/1204, RPS Savana, Sector 88, Faridabad-121002. "For purchase of Gym Equipments for youth."	2,00,000	SDO (C), Faridabad.
765	U.O.No.7/2021-1GA/CMS/2672 dt.24.03.2022	Piyush Heights Residents Welfare Association (Regn. No.2043), Flat No. F-116, Near Sudha Rastogi Dental College, Sector 89, Faridabad. "For purchase of Gym Equipments for youth."	1,50,000	SDO (C), Faridabad.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
766	U.O.No.7/2021-1GA/CMS/2672 dt.24.03.2022	Omaxe SPA Village Owner Association (Regn. No. 2533), Flat No. 201, aspen-b, Omaxe Spa Village, Sector 78, Faridabad. "For purchase of Gym Equipments for youth."	1,50,000	SDO (C), Faridabad.
767	U.O.No.7/2021-1GA/CMS/2672 dt.24.03.2022	Sh. Sumit S/o Sh. Ashok Bhatia, 5L/170, Block L, Near 4-5 Chowk, NIT-5, Faridabad. "Financial assistance to Sh. Sumit for repair of house, being poor."	2,00,000	SDO (C), Badkhal.
768	U.O.No.7/2021-1GA/CMS/2672 dt.24.03.2022	Sh. Raju S/o Sh. Mohan Lal, #661/71, Near Gurudwara Road, Jawahar Colony, Sector 22, Faridabad-121005. "Financial assistance to Sh. Raju for repair of house, being poor."	50,000	SDO (C), Badkhal.
769	U.O.No.7/2021-1GA/CMS/2672 dt.24.03.2022	Sh. Lekhraj Aggarwal S/o Sh. Lal Chand Aggarwal, #C 362, Malerna Road, Near Shyam Mandir, Adarsh Nagar, Ballabgarh, Distt. Faridabad. "Financial assistance to Sh. Lekhraj Aggarwal for repair of house, being poor."	1,00,000	SDO (C), Ballabgarh.
770	U.O.No.7/2021-1GA/CMS/2672 dt.24.03.2022	Sh. Om Dev Sharma S/o Sh. Ram Rattan Sharma, H. No. 375, Mandhawali, Faridabad-121101. "Financial assistance to Sh. Om Dev Sharma for repair of house, being poor."	1,00,000	SDO (C), Ballabgarh.
771	U.O.No.7/2021-1GA/CMS/2672 dt.24.03.2022	Sh. Parveen Kaushik S/o Sh. Gajanand Kaushik, #45/2, Mohalla Unchawala, Tigaon, Distt. Faridabad. "Financial assistance to Sh. Parveen Kaushik for repair of house, being poor."	1,00,000	SDO (C), Ballabgarh.
772	U.O.No.7/2021-1GA/CMS/2672 dt.24.03.2022	Smt. Neelam Singh W/o Sh. Pankaj Singh, #505, Girdhari Lal Colony, Fatehpur Chandila, Faridabad-121001. "Financial assistance to Smt. Neelam Singh for repair of house, being poor."	1,00,000	SDO (C), Ballabgarh.
773	U.O.No.7/2021-1GA/CMS/2686 dt.24.03.2022	Arsh Yog Sansthan (Regd.), Fazpur Majra, Nimka, Sector 76, Ballabgarh, Distt. Faridabad. "For repair of Yog Sansthan building."	1,50,000	SDO (C), Ballabgarh.
774	U.O.No.7/2021-1GA/CMS/2686 dt.24.03.2022	Smt. Varsha Gupta W/o Sh. Dharminder Gupta, #798, Sector 21-C, Faridabad. "Financial assistance to Smt. Varsha Gupta for repair of house, being poor."	2,00,000	SDO (C), Ballabgarh.
775	U.O.No.7/2021-1GA/CMS/2686 dt.24.03.2022	Sh. Lalit Nagar S/o Sh. Vijay Pal Nagar, Near Sadpura Mod, Bakhla Patti, Tigaon, Distt. Faridabad. "Financial assistance to Sh. Lalit Nagar for repair of house, being poor."	2,00,000	SDO (C), Ballabgarh.
776	U.O.No.7/2021-1GA/CMS/2686 dt.24.03.2022	Park Elite Premium RWA Sector-84 Greater Faridabad (Regn. No.2339), #H601, BPTP Park Elite Premium, Sector 84, Greater Faridabad. "For purchase of Sport Equipments for Park."	2,00,000	SDO (C), Faridabad.
777	U.O.No.7/2021-1GA/CMS/2686 dt.24.03.2022	Sh. Rajesh Nagar S/o Sh. Dalel Singh Nagar, #12384, Mohalla Bakhla Patti, Near Sadpur Mor, Tigaon, Distt. Faridabad. "Financial assistance to Sh. Rajesh Nagar for repair of house, being poor."	2,00,000	SDO (C), Ballabgarh.
778	U.O.No.7/2021-1GA/CMS/2686 dt.24.03.2022	Sh. Surjeet Singh S/o Sh. Kanni Singh, # 586, Sector 9, Faridabad. "Financial assistance to Sh. Surjeet Singh for repair of house, being poor."	2,00,000	SDO (C), Faridabad.
779	U.O.No.7/2021-1GA/CMS/2686 dt.24.03.2022	Sh. Ravinder Singh S/o Sh. Giasi Ram, #942, Near Shiva Convent School, Subhash Colony, Ballabgarh, Distt. Faridabad. "Financial assistance to Sh. Ravinder Singh for repair of house, being poor."	2,00,000	SDO (C), Ballabgarh.
780	U.O.No.7/2021-1GA/CMS/2686 dt.24.03.2022	Sh. Jitender S/o Sh. Ramji Lal, # 922, Tejpal Colony, Mata Wali Gali, Sarai Khawaja, Amarnagar P. O., Faridabad. "Financial assistance to Sh. Jitender for repair of house, being poor."	2,00,000	SDO (C), Faridabad.
781	U.O.No.7/2021-1GA/CMS/2686 dt.24.03.2022	Sh. Manish S/o Sh. Karamvir Singh, Gaur Mohalla, Vill. Saroorpur, Faridabad-121004. "Financial assistance to Sh. Manish for repair of house, being poor."	2,00,000	SDO (C), Ballabgarh.
782	U.O.No.7/2021-1GA/CMS/2686 dt.24.03.2022	Sh. Sandeep Chopra S/o Sh. Ram Chopra, #1136, Sector 19, Faridabad-121002. "Financial assistance to Sh. Sandeep Chopra for repair of house, being poor."	2,00,000	SDO (C), Faridabad.
783	U.O.No.7/2021-1GA/CMS/2583 dt.24.03.2022	Maa Gouri Samaj Seva Samiti Panipat (Regn. No.01606), Hanuman Colony, Ward No. 7, Panipat. "For free distribution of Sewing Machines to poor ladies and purchase of Computers for free Computer Coaching for poor students."	5,00,000	SDO (C), Panipat.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
784	U.O.No.7/2021-1GA/CMS/2587 dt.24.03.2022	Brahman Sabha, Punhana (Regn. No. 00047), Ward No. 11, Brahman Mohalla, Punhana, Tehsil. Punhana, Distt. Nuh. "For Construction of Rooms/Hall for general public use."	5,00,000	SDO (C), Punhana.
785	U.O.No.7/2021-1GA/CMS/2609 dt.24.03.2022	Sh. Amar Chand S/o Sh. Dayachand, #C-123, Gali No. 4, Near Sheetla Mata Mandir, Rajiv Nagar, Gurugram. "Financial assistance to Sh. Amar Chand for repair of house, being poor."	2,50,000	SDO (C), Gurugram.
786	U.O.No.7/2021-1GA/CMS/2609 dt.24.03.2022	Sh. Sudama S/o Sh. Sher Singh, H. No. 82, Firoz Gandhi Colony No. 2, Gurugram. "Financial assistance to Sh. Sudama for repair of house, being poor."	2,50,000	SDO (C), Gurugram.
787	U.O.No.7/2021-1GA/CMS/2609 dt.24.03.2022	Vedic Kanya High School, Arya Samaj Road, (Jacubpura), Gurugram-122001. "For repair of Toilets in the School."	2,50,000	SDO (C), Gurugram.
788	U.O.No.7/2021-1GA/CMS/2609 dt.24.03.2022	Sh. Guru Nanak Girls High School, Opposite Kamla Nehru Park, Gurudwara Road, Gurugram-122001. "For repair of School building and purchase of Furniture for class rooms."	2,50,000	SDO (C), Gurugram.
789	U.O.No.7/2021-1GA/CMS/2609 dt.24.03.2022	Dronacharya Govt. College, Gurugram. "For repair of Toilets in the College."	2,50,000	SDO (C), Gurugram.
790	U.O.No.7/2021-1GA/CMS/2609 dt.24.03.2022	Sh. Manish Kumar Jain S/o Sh. Mohinder Pal Jain, # AA-31, Gali No. 2, Near Sheetla Mata Mandir, Sheetla Colony, Gurugram. "Financial assistance to Sh. Manish Kumar Jain for repair of house, being poor."	1,00,000	SDO (C), Gurugram.
791	U.O.No.7/2021-1GA/CMS/2609 dt.24.03.2022	District Bar Association (Regn. No. DR/GGN-127), Gurugram-122001. "For purchase of Furniture and stationary for Bar Room."	5,00,000	SDO (C), Gurugram.
792	U.O.No.7/2021-1GA/CMS/2619 dt.24.03.2022	Shri Shyam Premi Sanstha (Regn. No. 0024), #539-P, Sector 15, Part 1, Gurugram. "For construction of Toilets & Flooring."	1,00,000	SDO (C), Gurugram.
793	U.O.No.7/2021-1GA/CMS/2619 dt.24.03.2022	Smt. Geeta Agrwal W/o Sh. Nagar Mal Agrwal, A-1045, Near Pari Beauty Parlour, Surya Vihar, Gurugram. "Financial assistance to Smt. Varsha Gupta for repair of house, being poor."	2,00,000	SDO (C), Gurugram.
794	U.O.No.7/2021-1GA/CMS/2619 dt.24.03.2022	Resident Welfare Association (Regn No. 829), #428/21, Om Nagar, Phase 2, Gurugram. "For organizing Cultural Activities."	1,00,000	SDO (C), Gurugram.
795	U.O.No.7/2021-1GA/CMS/2619 dt.24.03.2022	Shri Khatu Shyam Nirman Samiti (Regd.), #93 L, New Colony, Gurugram. "For repair of Rooms and Toilets."	3,50,000	SDO (C), Gurugram.
796	U.O.No.7/2021-1GA/CMS/2619 dt.24.03.2022	Suruchi Sahitya Kala Pariwar Samiti (Regn. No.3732), #240, Sector 4, Gurugram. "For organizing Cultural Activities."	1,00,000	SDO (C), Gurugram.
797	U.O.No.7/2021-1GA/CMS/2619 dt.24.03.2022	Ek Awaz (Regd.), 1218/1, Dayanand Colony, New Railway Road, Gurugram. "For organizing Mass Marriages of Poor Girls."	3,00,000	SDO (C), Gurugram.
798	U.O.No.7/2021-1GA/CMS/2619 dt.24.03.2022	S.D. Educational Society (Regd.), Sanatan Dharam Sr. Sec. School, Khandsa Road, Gurugram. "For repair of School building and Toilet for girls in Sanatan Dharam Sr. Sec. School."	5,00,000	SDO (C), Gurugram.
799	U.O.No.7/2021-1GA/CMS/2629 dt.24.03.2022	Sh. Ram Pal Singh S/o Sh. Ram Saran, H. No. 3311-C, Chandra Lok DLF Phase 4, Vill. Chakkarpur, Gurugram. "Financial assistance to Sh. Ram Pal Singh for repair of house, being poor."	2,00,000	SDO (C), Gurugram.
800	U.O.No.7/2021-1GA/CMS/2629 dt.24.03.2022	Sh. Beg Singh S/o Sh. Balu Ram, Vill. Ramgarh Ki Dhani, Badshahpur Tethar, Sohna, Gurugram. "Financial assistance to Sh. Beg Singh for repair of house, being poor."	2,00,000	SDO (C), Sohna.
801	U.O.No.7/2021-1GA/CMS/2635 dt.24.03.2022	Municipal Corporation, Hisar. "For organizing cultural activities and free distribution of Tabs to poor and needy girls."	12,00,000	SDO (C), Hisar
802	U.O.No.7/2021-1GA/CMS/2635 dt.24.03.2022	Pahalwan Park Vikas Samiti (Regn. No.1651), Pahalwan chowk, Prem Nagar, Hisar. "For Repair, Maintenance & Beautification of Park."	1,00,000	SDO (C), Hisar
803	U.O.No.7/2021-1GA/CMS/2635 dt.24.03.2022	Shree Shiv Mandir Trust (Regn. No.1286), Shiv Mandir, M.C. Colony, Hisar. "For Completion of room for general public use."	2,00,000	SDO (C), Hisar
804	U.O.No.7/2021-1GA/CMS/2635 dt.24.03.2022	Green Valley Park Welfare Society (Regn. No.1855), #696, Sector 16-17, Hisar. "For Repair & Maintenance of Park."	2,00,000	SDO (C), Hisar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
805	U.O.No.7/2021-1GA/CMS/2635 dt.24.03.2022	Shree Shiv Mandir Sewa Samiti (Regn. No.798), Sector 9/11, Near Kothi No. 722, Hisar. "For Completion of room for general public use."	1,00,000	SDO (C), Hisar
806	U.O.No.7/2021-1GA/CMS/2635 dt.24.03.2022	Shree Shyam Mandal (Regn. No.346), Hisar, Shree Shyam Kunj Cutpiece Market, Nagori Gate, Hisar. "For Completion of room for general public use."	2,00,000	SDO (C), Hisar
807	U.O.No.7/2021-1GA/CMS/2635 dt.24.03.2022	Dharamshala Dera Bhai Jiwan Singh Ji (Regn. No.1068), Near S. K. Sr. Sec. School, Mohalla Dogran, Hisar. "For repair/maintenance of building."	2,00,000	SDO (C), Hisar
808	U.O.No.7/2021-1GA/CMS/2635 dt.24.03.2022	Shree Yog Bhagwan Krishan Kapila Gaushala (Regn. No.8483), Shree Yog Upam, Anand Dhaam Bharam Nagar, Bye Pass Mirjapur Chowk, Near Petrol Pump, Hisar. "For purchase of Fodder for Cows and construction of Cow Shed."	5,00,000	SDO (C), Hisar
809	U.O.No.7/2021-1GA/CMS/2635 dt.24.03.2022	Bhabhra Sewa Trust (Regn. No. 8890), Mohalla Dogran, Hisar. "For Completion of room in Dharamshala for general public use."	2,00,000	SDO (C), Hisar
810	U.O.No.7/2021-1GA/CMS/2647 dt.24.03.2022	Sewa Bharti Haryana Pardesh (Regn. No.6673), Mandi Dabwali, Distt. Sirsa. "For Completion of room for general public use."	2,00,000	SDO (C), Mandi Dabwali.
811	U.O.No.7/2021-1GA/CMS/2647 dt.24.03.2022	Shri Arorvansh Sabha (Regn. No.838), Shri Arut Marg, Mandi Dabwali, Distt. Sirsa. "For Completion of rooms of K. R. Memorial Arorvansh School."	2,00,000	SDO (C), Mandi Dabwali.
812	U.O.No.7/2021-1GA/CMS/2652 dt.24.03.2022	Shri Sanatan Dharam Sabha (Regn. No. 138/1956), Kalka, Distt. Panchkula. "For installation of Solar System."	7,00,000	SDO (C), Kalka.
813	U.O.No.7/2021-1GA/CMS/2656 dt.24.03.2022	Punjabi Sabha Palwal (Regn. No.1407), Punjabi Dharamsala, New Colony, Palwal. "For completion of rooms in Dr. Mangal Sen Bhawan/Dharamsala."	5,00,000	SDO (C), Palwal.
814	U.O.No.7/2021-1GA/CMS/2660 dt.24.03.2022	Shree Shivanand Aarogya Samiti (Regn. No.2737), Vill. Khedi-Meham, Distt. Rohtak. "For repair/maintenance of Shri Shivanand Dharmarth Hospital building."	5,00,000	SDO (C), Mehama.
815	U.O.No.7/2021-1GA/CMS/2664 dt.24.03.2022	Aggarwal Bhawan Society (Regn. No. 2092), Hira Chowk, Charkhi Dadri. "For repair/maintenance of rooms and installation of Gate in the boundary of Bhawan."	2,50,000	SDO (C), Charkhi Dadri.
816	U.O.No.7/2021-1GA/CMS/2664 dt.24.03.2022	Saini Sabha & Samaj Kalyan Samiti (Regn. No. 26), Saini Panchayat Bhawan, Saini Mohalla, Saini Ganj, Charkhi Dadri. "For repair/maintenance of Saini Panchayat Bhawan."	2,50,000	SDO (C), Charkhi Dadri.
817	U.O.No.7/2021-1GA/CMS/2798 dt.26.03.2022	Mahavidhyalay Gurukul Jhajjar, Distt. Jhajjar. "For Repair & Renovation of Old Building and construction of New Building in Gurukul."	51,00,000	SDO (C), Jhajjar.
818	U.O.No.7/2021-1GA/CMS/2803 dt.26.03.2022	Smt. Urmila Devi W/o Late Sh. Ramesh Chander, Vill. Jani, Teh. & Distt. Karnal. "Financial assistance to Smt. Urmila Devi for construction of house, being poor."	5,00,000	SDO (C), Karnal.
819	U.O.No.7/2021-1GA/CMS/2803 dt.26.03.2022	Miss Kajal Devi D/o Late Sh. Ramesh Chander, Vill. Jani, Teh. & Distt. Karnal. "Financial assistance to Miss Kajal Devi for her higher education, being poor."	2,00,000	SDO (C), Karnal.
820	U.O.No.7/2021-1GA/CMS/2803 dt.26.03.2022	Miss Nakita Devi D/o Late Sh. Ramesh Chander, Vill. Jani, Teh. & Distt. Karnal. "Financial assistance to Miss Nakita Devi for her higher education, being poor."	2,00,000	SDO (C), Karnal.
821	U.O.No.7/2021-1GA/CMS/2803 dt.26.03.2022	Miss Payal D/o Late Sh. Ramesh Chander, Vill. Jani, Teh. & Distt. Karnal. "Financial assistance to Miss Payal for her education & special sports activities, being poor."	2,00,000	SDO (C), Karnal.
822	U.O.No.7/2021-1GA/CMS/2820 dt.26.03.2022	Smt. Kela Devi W/o Sh. Om Parkash, VPO Kutail, Teh. & Distt. Karnal. "Financial assistance to Smt. Kela Devi for repair of house, being poor."	1,00,000	SDO (C), Gharaunda.
823	U.O.No.7/2021-1GA/CMS/2820 dt.26.03.2022	Sh. Phool Singh S/o Sh. Sher Singh, Vill. Sangohi, PO Sangoha, Teh. & Distt. Karnal. "Financial assistance to Sh. Phool Singh for repair of house, being poor."	1,50,000	SDO (C), Karnal.
824	U.O.No.7/2021-1GA/CMS/2820 dt.26.03.2022	Sh. Shri Ram S/o Sh. Kishan, Vill. Kairwala, Teh. Gharaunda, Distt. Karnal. "Financial assistance to Sh. Shri Ram for repair of house, being poor."	1,50,000	SDO (C), Gharaunda.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
825	U.O.No.7/2021-1GA/CMS/2820 dt.26.03.2022	Sh. Balbir Singh S/o Sh. Mohinder, Vill. Kairwali, Teh. Gharaunda, Distt. Karnal. "Financial assistance to Sh. Balbir Singh for repair of house, being poor."	1,00,000	SDO (C), Gharaunda.
826	U.O.No.7/2021-1GA/CMS/2820 dt.26.03.2022	Sh. Vijay Jhingan S/o Sh. Visheshar Dass, VPO Faridpur, Teh. Gharaunda, Distt. Karnal. "Financial assistance to Sh. Vijay Jhingan to compensate the crop loss due to fire in his fields."	1,50,000	SDO (C), Gharaunda.
827	U.O.No.7/2021-1GA/CMS/2820 dt.26.03.2022	Sh. Satyapal S/o Sh. Diwan Chand, VPO Bastara, Teh. Gharaunda, Distt. Karnal. "Financial assistance to Sh. Satyapal for repair of house, being poor."	1,00,000	SDO (C), Gharaunda.
828	U.O.No.7/2021-1GA/CMS/2820 dt.26.03.2022	Smt. Sushma Rani W/o Late Sh. Lalchand, Vill. Nalvipaar, Teh. & Distt. Karnal. "Financial assistance to Smt. Sushma Rani for repair of house, being poor."	1,00,000	SDO (C), Karnal.
829	U.O.No.7/2021-1GA/CMS/2820 dt.26.03.2022	Sh. Ompal S/o Sh. Durjan, Vill. Kairwali, Teh. Gharaunda, Distt. Karnal. "Financial assistance to Sh. Ompal for repair of house, being poor."	1,00,000	SDO (C), Gharaunda.
830	U.O.No.7/2021-1GA/CMS/2820 dt.26.03.2022	Sh. Shiv Nath S/o Sh. Parsa, Vill. Kairwali, Teh. Gharaunda, Distt. Karnal. "Financial assistance to Sh. Shiv Nath for repair of house, being poor."	1,00,000	SDO (C), Gharaunda.
831	U.O.No.7/2021-1GA/CMS/2810 dt.26.03.2022	Baba Jamna Giri Gau Sewa Samiti (Regn No.586), Chhapar, Distt. Charkhi Dadri. "For construction of Cow Shed and purchase of Fodder for Cows."	5,00,000	SDO (C), Charkhi Dadri.
832	U.O.No.7/2021-1GA/CMS/2810 dt.26.03.2022	Baba Nayaram Dass Social Welfare Society (Regn. No.760), Lavaris Gau Vansh Chikitsalaya Lamba-Kohlawas, Rohtak Road, Charkhi Dadri. "For construction of Cow Shed and purchase of Fodder for Cows."	5,00,000	SDO (C), Charkhi Dadri.
833	U.O.No.7/2021-1GA/CMS/2810 dt.26.03.2022	Shri Baba Haridas Gaushala Ranila (Regn. No.810), Vill. Ranila, Charkhi Dadri. "For construction of Cow Shed and purchase of Fodder for Cows."	5,00,000	SDO (C), Charkhi Dadri.
834	U.O.No.7/2021-1GA/CMS/2810 dt.26.03.2022	Shri Gopal Gaushala (Regn. No. 72), Vill. Rampura, Charkhi Dadri. "For construction of Cow Shed and purchase of Fodder for Cows."	5,00,000	SDO (C), Charkhi Dadri.
835	U.O.No.7/2021-1GA/CMS/2810 dt.26.03.2022	Shri Kishan Sewa Dal (Regn. No. HR01320150223), Rohtak-Delhi Bypass Road, Charkhi Dadri. "For construction of Cow Shed and purchase of Fodder for Cows."	5,00,000	SDO (C), Charkhi Dadri.
836	U.O.No.7/2021-1GA/CMS/2810 dt.26.03.2022	Shri Keshav Gaushala (Regn. No.02002), Vill. Achina, Distt. Charkhi Dadri. "For construction of Cow Shed and purchase of Fodder for Cows."	5,00,000	SDO (C), Charkhi Dadri.
837	U.O.No.7/2021-1GA/CMS/2810 dt.26.03.2022	Baba Ramswoop Nath Khel Samiti (Regn. No.1919), Vill. Achina, Distt. Charkhi Dadri. "For purchase of Sport Equipments for youth."	2,00,000	SDO (C), Charkhi Dadri.
838	U.O.No.7/2021-1GA/CMS/2833 dt.26.03.2022	Sh. Jaibir S/o Sh. Sadhu Ram, # 108, Vill. Dablain Kalan, Distt. Jind. "Financial assistance to Sh. Jaibir for repair of house, being poor."	2,00,000	SDO (C), Narwana
839	U.O.No.7/2021-1GA/CMS/2833 dt.26.03.2022	Sh. Gurmeet S/o Sh. Khushi Ram, Vill. Dablain, Distt. Jind. "Financial assistance to Sh. Gurmeet for repair of house, being poor."	2,00,000	SDO (C), Narwana
840	U.O.No.7/2021-1GA/CMS/2833 dt.26.03.2022	Sh. Virender S/o Sh. Sadhu Ram, Vill. Singhwal, Distt. Jind. "Financial assistance to Sh. Virender for repair of house, being poor."	3,00,000	SDO (C), Narwana
841	U.O.No.7/2021-1GA/CMS/2833 dt.26.03.2022	Sh. Yashpal S/o Sh. Harikesh, Bichla Patti, Vill. Dharodi, Distt. Jind. "Financial assistance to Sh. Yashpal for repair of house, being poor."	2,00,000	SDO (C), Narwana
842	U.O.No.7/2021-1GA/CMS/2833 dt.26.03.2022	Sh. Vikas Kumar S/o Sh. Ragubir Singh, Vill. Gurusar, Distt. Jind. "Financial assistance to Sh. Vikas Kumar for repair of house, being poor."	2,00,000	SDO (C), Narwana
843	U.O.No.7/2021-1GA/CMS/2833 dt.26.03.2022	Sh. Ashok Kumar S/o Inder Singh, # 1086, Bichla Patti, Vill. Dharodi, Distt. Jind. "Financial assistance to Sh. Ashok Kumar for repair of house, being poor."	2,00,000	SDO (C), Narwana
844	U.O.No.7/2021-1GA/CMS/2833 dt.26.03.2022	Smt. Saroj W/o Sh. Kalmat, Vill. Koyal, Distt. Jind. "Financial assistance to Smt. Saroj for repair of house, being poor."	1,00,000	SDO (C), Narwana
845	U.O.No.7/2021-1GA/CMS/2833 dt.26.03.2022	Smt. Sunti W/o Sh. Ratan, Vill. Koyal, Distt. Jind. "Financial assistance to Smt. Sunti for repair of house, being poor."	1,00,000	SDO (C), Narwana

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
846	U.O.No.7/2021-1GA/CMS/2844 dt.26.03.2022	Sh. Narender Kumar S/o Sh. Kali Ram, H. No. 227, Near Patram Nagar, Gali No. 5, Ward No. 6, , Narwana, Jind. “Financial assistance to Sh. Narender Kumar for repair of house, being poor.”	2,00,000	SDO (C), Narwana
847	U.O.No.7/2021-1GA/CMS/2844 dt.26.03.2022	Sh. Naveen S/o Sh. Purshotam Dass, D.S. 102, Arya Nagar, Narwana, Jind. “Financial assistance to Sh. Naveen for repair of house, being poor.”	1,00,000	SDO (C), Narwana
848	U.O.No.7/2021-1GA/CMS/2844 dt.26.03.2022	Sh. Rajbir S/o Sh. Mohar Singh, # 310/16, Near Baba Gabi Sahib Mandir, CIA Staff Gali, Narwana, Jind. “Financial assistance to Sh. Rajbir for repair of house, being poor.”	2,00,000	SDO (C), Narwana
849	U.O.No.7/2021-1GA/CMS/2844 dt.26.03.2022	Sh. Satish S/o Sh. Ram Kumar, Valmiki Aashram, Indra Colony, Narwana, Jind. “Financial assistance to Sh. Satish for repair of house, being poor.”	5,00,000	SDO (C), Narwana
850	U.O.No.7/2021-1GA/CMS/2844 dt.26.03.2022	Sh. Mithun Singh S/o Sh. Chander Singh, Chopra Patti, Vill. Balerkha, Jind. “Financial assistance to Sh. Mithun Singh for repair of house, being poor.”	1,00,000	SDO (C), Narwana
851	U.O.No.7/2021-1GA/CMS/2844 dt.26.03.2022	Sh. Anil Kumar S/o Sh. Ram Pal, Basau Patti, Vill. Kharal, Jind. “Financial assistance to Sh. Anil Kumar for repair of house, being poor.”	1,00,000	SDO (C), Narwana
852	U.O.No.7/2021-1GA/CMS/2844 dt.26.03.2022	Sh. Vijay Kumar S/o Sh. Gaje Singh, Chopra Patti, Vill. Balerkha, Jind. “Financial assistance to Sh. Vijay Kumar for repair of house, being poor.”	1,00,000	SDO (C), Narwana
853	U.O.No.7/2021-1GA/CMS/2854 dt.26.03.2022	Arya Partinidhi Sabha Haryana (Regn. No.154), Sidhanti Bhawan, Dayanand Math, Rohtak. “For construction of Hall for general public use and Social Activities.”	50,00,000	SDO (C), Rohtak.
854	U.O.No.7/2021-1GA/CMS/2858 dt.26.03.2022	Sh. Sompal S/o Sh. Shamsher Singh, Vill. Dhanauri, Distt. Kaithal. “Financial assistance to Sh. Sompal for repair of house, being poor.”	1,00,000	SDO (C), Kaithal.
855	U.O.No.7/2021-1GA/CMS/2858 dt.26.03.2022	Sh. Naresh S/o Sh. Fate Singh, Vill. Dhanauri, Distt. Kaithal. “Financial assistance to Sh. Naresh for repair of house, being poor.”	2,00,000	SDO (C), Kaithal.
856	U.O.No.7/2021-1GA/CMS/2863 dt.26.03.2022	Mata Amrita Devi Paryavaran Jeev Raksha Sewa Samiti (Regn. No.1278), Vill. Mohammadpur Rohi, Distt. Fatehabad. “For purchase of Sports Equipments and furniture.”	2,00,000	SDO (C), Fatehabad.
857	U.O.No.7/2021-1GA/CMS/2926 dt.29.03.2022	Shri Vishavkarma Dhiman Sabha Kaithal (Regd.), Kaithal. “For completion of construction work of Dharamshala.”	11,00,000	SDO (C), Kaithal.
858	U.O.No.7/2021-1GA/CMS/2926 dt.29.03.2022	Daksh Prajapati Sabha/Dharamshala (Regn. No.1241), Partap Gate, Padla Road, Kaithal. “For completion of construction work of Dharamshala.”	11,00,000	SDO (C), Kaithal.
859	U.O.No.7/2021-1GA/CMS/2926 dt.29.03.2022	Sant Guru Ravidass Sabha (Regn. No.565), Parpat Gate, Kaithal. “For completion of construction work of Dharamshala.”	11,00,000	SDO (C), Kaithal.
860	U.O.No.7/2021-1GA/CMS/2926 dt.29.03.2022	Zila Sarv Brahman Dharamshala (Regd.), Near Bhagwan Parshuram Chowk, Siwan Gate, Kaithal. “For completion of construction work of Dharamshala.”	11,00,000	SDO (C), Kaithal.
861	U.O.No.7/2021-1GA/CMS/2927 dt.29.03.2022	Maharishi Dayanand Aarsh Gurukul & Goshala (Regn. No.985), Vill. Bhadas, Distt. Nuh. “For construction of Boundary Wall of Gurukul and purchase of Fodder for Cows.”	5,00,000	SDO (C), Ferozepur Jhirka.
862	U.O.No.7/2021-1GA/CMS/2950 dt.29.03.2022	Hind Senior Secondary School, Vill. Bainsi, Distt. Nuh. “For setting up of Library, Computer Lab., and Hostel Lab. in the School.”	2,50,000	SDO (C), Nuh.
863	U.O.No.7/2021-1GA/CMS/2928 dt.29.03.2022	Shri Sewa Samiti Ashram (Regd.), Arjun Gate, Karnal. “For construction of Hall on 1st floor for general public use.”	11,00,000	SDO (C), Karnal.
864	U.O.No.7/2021-1GA/CMS/2928 dt.29.03.2022	Arya Kanya Gurukul Varishth Madhyamik Vidyalay Padha, Distt. Karnal. “For construction of Boundary Wall of Gurukul.”	11,00,000	SDO (C), Assandh.
865	U.O.No.7/2021-1GA/CMS/2929 dt.29.03.2022	Sant Shiromani Shri Guru Ravidass Mandir Sabha (Regd.), Ward No.10, Radaur, Distt. Yamunanagar. “For construction of Toilets and tile work in SC Chaupal.”	5,00,000	SDO (C), Radaur.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
866	U.O.No.7/2021-1GA/CMS/2993 dt.29.03.2022	Jai Sachidanand Educational Society (Regn. No.773), Saraswati Nagar (Mustafabad), Distt. Yamunanagar. "For purchase of Library Books, Scientific Instruments for Science Lab. and Computers for Computer Lab. in Saraswati Sr. Sec. School, Sukhdasspur Road."	5,00,000	SDO (C), Jagadhari.
867	U.O.No.7/2021-1GA/CMS/2947 dt.29.03.2022	Shri Krishan Gopal Gausewa Prabandh Samiti (Regd.), VPO Aurangabad, Teh. Hodal, Distt. Palwal. "For construction of Shed for Fodder in Gaushala."	5,00,000	SDO (C), Hodal.
868	U.O.No.7/2021-1GA/CMS/2947 dt.29.03.2022	Moksh Ek Disha Foundation (Regn. No.HR/655/01265), Rasulpur Road, Near Gopal Vatika, Palwal. "For construction of Hall for general public use, purchase of furniture and purchase of Sewing & Pico Machines to free training to poor ladies."	5,00,000	SDO (C), Palwal.
869	U.O.No.7/2021-1GA/CMS/2947 dt.29.03.2022	Anupam Public School Prabandh Samiti (Regn. No.291), Nanak Dairy Road, Hodal, Distt. Palwal. "For setting up of Computer Lab, purchase of Furniture and RO System for Anupam Public Sr. Sec. School."	2,50,000	SDO (C), Hodal.
870	U.O.No.7/2021-1GA/CMS/2947 dt.29.03.2022	Sh. Surender S/o Sh. Ratan Lal, Vill. Pengaltu, Teh. Hodal, Distt. Palwal. "Financial assistance to Sh. Surender for construction of house, being poor."	2,50,000	SDO (C), Hodal.
871	U.O.No.7/2021-1GA/CMS/2947 dt.29.03.2022	Sh. Bihari Lal S/o Sh. Ami Chand, Vill. Pengaltu, Teh. Hodal, Distt. Palwal. "Financial assistance to Sh. Bihari Lal for construction of house, being poor."	2,50,000	SDO (C), Hodal.
872	U.O.No.7/2021-1GA/CMS/2947 dt.29.03.2022	Sh. Ravinder S/o Sh. Ratan Lal, Vill. Pengaltu, Teh. Hodal, Distt. Palwal. "Financial assistance to Sh. Ravinder for construction of house, being poor."	2,50,000	SDO (C), Hodal.
873	U.O.No.7/2021-1GA/CMS/2948 dt.29.03.2022	Sh. Rohtash S/o Sh. Ami Chand, Vill. Pengaltu, Teh. Hodal, Distt. Palwal. "Financial assistance to Sh. Rohtash for construction of house, being poor."	2,00,000	SDO (C), Hodal.
874	U.O.No.7/2021-1GA/CMS/2948 dt.29.03.2022	Sh. Raj Kumar S/o Sh. Om Parkash, Vill. Dudhola, Teh. Hodal, Distt. Palwal. "Financial assistance to Sh. Raj Kumar for construction of house, being poor."	2,50,000	SDO (C), Hodal.
875	U.O.No.7/2021-1GA/CMS/2948 dt.29.03.2022	Smt. Savita W/o Sh. Mukesh Kumar, Vill. Ramgarh, Teh. Hodal, Distt. Palwal. "Financial assistance to Smt. Savita for construction of house, being poor widow."	2,00,000	SDO (C), Hodal.
876	U.O.No.7/2021-1GA/CMS/2948 dt.29.03.2022	Brij Mandal Sr. Sec. School, Vill. Khambi, Teh. Hodal, Distt. Palwal. "For purchase of Books and Furniture for Library."	1,00,000	SDO (C), Hodal.
877	U.O.No.7/2021-1GA/CMS/2948 dt.29.03.2022	HGM Gurukulam Public Sr. Sec. School, Hodal, Distt. Palwal. "For purchase of Books and Furniture for Library."	1,00,000	SDO (C), Hodal.
878	U.O.No.7/2021-1GA/CMS/2948 dt.29.03.2022	Sh. Dalbir Singh S/o Sh. Harichand, Vill. Sihol, Distt. Palwal. "Financial assistance to Sh. Dalbir Singh for construction of house, being poor."	2,50,000	SDO (C), Palwal.
879	U.O.No.7/2021-1GA/CMS/2949 dt.29.03.2022	Mahila Avam Bal Suraksha Sangathan (Foundation) (Regn. No.4413), #572, Firoz Gandhi Colony No.1, Basai Road, Near NK Rubber Factory, Kali Mata Mandir, Gurugram. "For providing free training of Sewing/Embroidery to poor ladies."	2,50,000	SDO (C), Gurugram.
880	U.O.No.7/2021-1GA/CMS/2951 dt.29.03.2022	Shree Balaji Gaushala Samiti (Regn. No.26), Gaushala Road, Mangali, Hisar. "For repair of Shed, purchase of Fodder for Cows."	21,00,000	SDO (C), Hisar.
881	U.O.No.7/2021-1GA/CMS/2952 dt.29.03.2022	Holy Child Shiksha Samiti (Regn. No.1317), Ladwa Road, Near Sugar Mill, Shahabad (M), Distt. Kurukshetra. "For construction of Room for Library."	10,00,000	SDO (C), Shahabad.
882	U.O.No.7/2021-1GA/CMS/2952 dt.29.03.2022	Trust Me (Regn. No. 3654), #68/8, Main Bazar, Shahabad (M), Distt. Kurukshetra. "For development of Sports and Cultural Activities."	5,00,000	SDO (C), Shahabad.
883	U.O.No.7/2021-1GA/CMS/2952 dt.29.03.2022	Sant Shiromani Nam Dev Sabha (Regn. No.342), # Shop No. 636/8, Durga Mandir Bazar, Shahabad (M), Distt. Kurukshetra. "For completion of Hall for general public use."	5,00,000	SDO (C), Shahabad.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
884	U.O.No.7/2021-1GA/CMS/2985 dt.29.03.2022	Nek Chand Memorial Education Society (Regn. No.233), Near Safidon Gate, Jind. “For construction of Room for Science Lab.”	10,00,000	SDO (C), Jind.
885	U.O.No.7/2021-1GA/CMS/2989 dt.29.03.2022	Dr. Bhim Rao Ambedkar Samajik Kalyan Samiti (Regn. No.470), Bahadurgarh, Distt. Jhajjar. “For development of Sports and Cultural Activities.”	5,00,000	SDO (C), Bahadurgarh
886	U.O.No.7/2021-1GA/CMS/3016 dt.30.03.2022	Sh. Kanhiya S/o Sh. Palakdhari, Vill. Shahraja, Tehsil Fulpur, Distt. Azamgarh, Uttar Pradesh. “Financial assistance to Sh. Kanhiya to compensate the loss due to death of his son (Jaswant) in fire incident on 03.11.2021 at Plot No. 286, Industrial Area Ph-II, Panchkula.”	2,00,000	Under Secretary CM Cell-II

Allocation of Discretionary Grants sanctioned by Dr. Banwari Lal, Hon'ble Cooperation Minister, Haryana, Chandigarh for the financial year 2021-22.				
Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	UO No.Secy/	President, Sri Guru Ravidas Sabha (Regd.) Panchkula. "For Renovation of building of Guru Ravi, Sector 15, Panchkula."	11,00,000	SDO(C), Panchkula
	Coop/2021-22/1			
	Dt.30.04.2021			
2	UO No.Secy/	President, Sant Shrimoni Sri Guru Ravidas Maha Sabha (Regd.) Hissar, Regd No. HR 12-01933/2016. "For Construction of Silver Jublii Hall."	31,00,000	SDO(C), Hisar
	Coop/2021-22/3			
	Dt.30.04.2021			
3	UO No.Secy/	Deputy Commissioner, Rewari. "For purchase of medical items for the use of general public for Covid treatment."	21,00,000	CMO, Rewari
	Coop/2021-22/5			
	Dt.30.04.2021			
4	UO No.Secy/	Deputy Commissioner, Karnal. "For purchase of uniforms for the children who participated in yoga activity during the Celebration of Republic Day-2021."	1,00,000	SDO(C), Karnal
	Coop/2021-22/07			
	Dt.13.05.2021			
5	UO No.Secy/	Bhagwan Valmiki Jan Kalyan Sangh (Regd. No. 070772), Valmiki Bhawan, Sector-9, Karnal. "For completion of Bhagwan Valmiki Bhagwan for use of general public."	5,00,000	SDO(C), Karnal
	Coop/2021-22/09			
	Dt.13.05.2021			
6	UO No.Secy/	Dr. B. R. Ambedkar Sabha Gurugram (Regd. No. 1056), Dr. Ambedkar Bhawan, Opp. H. No. 2013, Sector -4, Urban Estate, Gurugram. "For construction of Auditorium at Dr. Ambedkar Bhawan, Gurugram for use of general public"	11,00,000	SDO(C), Gurugram
	Coop/2021-22/11			
	Dt.13.05.2021			
7	UO No.P.Secy/	Principal, Govt College, Bawal, District Rewari. "For fencing of boundary wall, tube well & construction of cycle stant."	10,00,000	SDO (C),
	Coop/2021-21/13			Bawal
	Dt. 28.05.2021			
8	UO No.P.Secy/	Sarpanch, Gram Panchayat, Bidawas, Tehsil Bawal District Rewari. "For construction of boundary wall of Sahid Dalip Singh Park."	4,50,000	SDO (C),
	Coop/2021-21/15			Bawal
	Dt. 28.05.2021			
9	UO No.P.Secy/	Sarpanch, Gram Panchayat, Rasiawas Tehsil Bawal, District Rewari. "For construction of firmi from H/o Sh. Net Ram to H/o Sh. Surender Sharma."	5,00,000	BDPO, Bawal
	Coop/2021-21/17			
	Dt. 04.06.2021			
10	UO No.P.Secy/	Sarpanch Gram Panchayat, Kohana, Tehsil & District Rewari. "For construction of rasta from PWD road to H/o Sh. Sanjay."	5,00,000	SDO (C),
	Coop/2021-21/19			Khol
	Dt. 04.06.2021			
11	UO No.P.Secy/	Sarpanch Gram Panchayat, Rasiawas, Tehsil Bawal District Rewari. "For construction of firmi from H/o Sh. Dhan Raj to Sh. Umed S/o Sh. Jai Narayan."	5,00,000	BDPO, Bawal
	Coop/2021-21/21			
	Dt. 04.06.2021			
12	UO No.P.Secy/	Swami Amardev Ashram Trust, Patuadi (Regd. No. 21), District Gurugram. "For construction of bhawan for use of general public."	11,00,000	SDO (C),
	Coop/2021-21/23			Gurugram

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	Dt. 04.06.2021			
13	UO No.Secy/	Sarpanch, Gram Panchayat, Bagthala Block Bawal, Tehsil Bawal District Rewari. “For the Earth Filling in rasta from the Main Road to the Ratiram plot.”	1,50,000	BDPO, Bawal
	Coop/2021-22/25			
	Dt.16.06.2021			
14	UO No.Secy/	Sarpanch, Gram Panchayat, Bagthala Block Bawal, Tehsil Bawal District Rewari. “For the Construction of Pucca rasta from the Main Road to the the Ratiram plot.”	7,50,000	BDPO, Bawal
	Coop/2021-22/27			
	Dt.16.06.2021			
15	UO No.Secy/	Sarpanch, Gram Panchayat, Kolana Block Khol, Tehsil & District Rewari. “For the construction of Pucca rasta from the H/o Prem Khati to the H/o Ramesh Khati.”	4,80,000	BDPO, Khol
	Coop/2021-22/29			
	Dt.16.06.2021			
16	UO No.Secy/	Sarpanch, Gram Panchayat, Mangleswar Tehsil Bawal, District Rewari. “For construction of rasta from H/o Sh. Manoj Pandit to H/o Sh. Parmod.”	2,00,000	BDPO, Bawal
	Coop/2021-22/33			
	Dt.23.06.2021			
17	UO No.Secy/	Sarpanch, Gram Panchayat, Naichana Tehsil Bawal, District Rewari. “For construction of Panchayat Bhawan i.e. Tile, White Wash & Plinth etc.”	4,00,000	BDPO, Bawal
	Coop/2021-22/35			
	Dt.23.06.2021			
18	UO No.Secy/	Adarsh Brahman Sabha (Regd. No. 147), Bhagwan Parshuram Library (Near Vedic Kanya School), Jacobpura District Gurugram. “For construction of Bhagwan Parshuram Bhawan for use of general public.”	11,00,000	SDO(C), Gurugram
	Coop/2021-22/31			
	Dt.16.06.2021			
19	UO No.P.Secy/	Dr. Ambedkar Education and Social Academy (Regd. No. 079220), Village Gonder District	11,00,000	SDO(C) Karnal
	Coop/2021-22/37	Ambedkar Bhawan, (Near Ambedkar Park) for use of general public.”		
	Dt.30.06.2021			
20	UO No.P.Secy/	Smt. Kamlesh W/o Sh. Rattan Lal, H. No. 651, Saini Mohalla, Kutubpur, Rewari, Distt. Rewari. “For financial assistance for construction/repair of house being a poor lady.”	2,00,000	SDO(C) Rewari
	Coop/2021-22/39			
	Dt.30.06.2021			
21	UO No.P.Secy/	Veer Bhagat Singh Gosala Samiti (Regd. No. 297), Village Kira, Tehsil Nuh, District. Nuh. “For the purchase of cattle fooder and medicines etc.”	2,50,000	SDM Nuh
	Coop/2021-22/41			
	Dt.12.07.2021			
22	UO No.P.Secy/	Sarpanch, Gram Panchayat, Dhani Kolana, District Rewari. “For construction of pakkarasta from main road to H/o Sh. Ghanshyam S/o Sh. Sunder Sahab.”	2,50,000	BDPO, Khol
	Coop/2021-22/43			
	Dt.04.08.2021			
23	UO No.P.Secy/	Amar Shaheed Rao Tula Ram Yadav Sabha, Jhajjar (Regd. No. 2260), Distt. Jhajjar. “For completion of Amar Shaheed Rao Tula Ram Yadav Sabha building.”	6,00,000	SDO(C) Jhajjar
	Coop/2021-22/45			
	Dt.11.08.2021			
24	UO No.P.Secy/	Smt. Madhubala W/o Late Sh. Muninder Kumar, House No. 362/4, Shiv Nagar, Bhiwani Chungi, Rohtak. “For financial assistance for repair of house and for purchase of books, dress and deposit of tuition fee of her children being a poor/widow lady.”	2,00,000	SDM (C) Rohtak
	Coop/2021-22/51			
	Dt.11.08.2021			

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
25	UO No.P.Secy/	Maharana Partap Jan Sewa Trust (Regd. No. 52) Village Sanjarwas, District Charkhi Dadri. “For renovation/Furniture/Library of Dharamshala.”	6,00,000	SDO(C) Charkhi Dadri
	Coop/2021-22/47			
	Dt.11.08.2021			
26	UO No.P.Secy/	Sambharye Foundation, Do. 186, Bali Nagar, Palwal (Haryana) 121102 (Regd. No.U74900 HR 2015 NPL054401), Distt. Palwal. “For promote the Social/cultural acrtivities.”	3,00,000	SDM (C) Palwal
	Coop/2021-22/49			
	Dt.19.08.2021			
27	UO No.P.Secy/	Dr. B.R. Ambedkar Health & Education Society (Regd. No. 3580) # 1895, Housing Board,	11,00,000	SDO (C) Kurukshet-ra
	Coop/2021-22/53	Sector-8, Kurukshetra. “For completion of Dr. Ambedkar Bhawan for use of general public.”		
	Dt.01.09.2021			
28	UO No.P.Secy/	Sarpanch, Gram Panchayat, Panchor, Block Dharuhera, District Rewari. “For construction of boundaey wall of SC Chopal.”	3,50,000	SDO(c), Rewari
	Coop/2021-22/55			
	Dt.09.09.2021			
29	UO No.P.Secy/	Sarpanch, Gram Panchayat, Kolana , District Rewari. “For construction of following rasta:-	10,00,000	SDO(c), Rewari
	Coop/2021-22/57	1. Kolana to Mandola road.		
	Dt. 09.09.2021	2.House of Sh.Sunil to H/o Captain Surajbhasn.”		
30	UO No.P.Secy/	Sarpanch, Gram Panchayat, Bagthala Tehsil Bawal, District Rewari. “For construction rasta from firni to H/o Sh. Kanwar Singh.”	4,00,000	BDPO
	Coop/2021-22/59			Bawal
	Dt.09.09.2021			
31	UO No.P.Secy/	Sarpanch, Gram Panchayat Basdoodha, District Rewari. “For construction of gali from firni to H/o Bir Singh Bawaria.”	5,00,000	SDO(c), Rewari
	Coop/2021-22/61			
	Dt.09.09.2021			
32	UO No.P.Secy/	Sarpanch, Gram Panchayat Rajiyaka, District Rewari. “For consteuction of rasta/firnifrom house of Sh. Jitender to ShPunsika PWD Road.”	4,00,000	SDO(c), Rewari
	Coop/2021-22/63			
	Dt.09.09.2021			
33	UO No.P.Secy/	Sarpanch, Gram Panchayat, Pathuhera, Tehsil Bawal, District Rewari. “For construction of Gali/Rasta from H/o Sh. Tane Singh to H/o Sh. BhupNai.”	3,00,000	BDPO, Bawal
	Coop/2021-22/65			
	Dt.24.09.2021			
34	UO No.P.Secy/	Sarpanch, Gram Panchayat, Bidawas, Tehsil Bawal, District Rewari. “For completion of remaining work of Shahid Dalip Singh Park i.e. Plunth, White Wash etc.”	2,00,000	BDPO, Bawal
	Coop/2021-22/67			
	Dt.24.09.2021			
35	UO No.P.Secy/	Adarsh Yuva Mandal, Basdoodha (Regd. No. 372), Block Khol, District Rewari. “For purchase of sports equipments& development of sports activity.”	2,50,000	SDO(C) Rewari
	Coop/2021-22/69			
	Dt.24.09.2021			
36	UO No.P.Secy/	Sarpanch, Gram Panchayat, Pragpura, Tehsil Bawal, District Rewari. “For construction of Rasta from H./o sh. Dharamvir to H/o Sh. Ramanand.”	5,00,000	BDPO, Bawal
	Coop/2021-22/71			
	Dt.24.09.2021			
37	UO No.P.Secy/	Sarpanch, Gram Panchayat, NangliParsapur Tehsil Bawal, District Rewari. “For construction of	5,00,000	BDPO, Bawal

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	Coop/2021-22/65	(1) House of Birender to H/o Sh. Ram Niawas.		
	Dt.24.09.2021	(2) House of Birender to H/o Sh. Rajiv.		
38	UO No.P.Secy/	Smt. Urmila w/o Sh. Birender Singh Village MajraBhalki PO Kund, District Rewari. "For financial assistance for repair of house being a poor person."	30,000	SDO(C) Rewari
	Coop/2021-22/75			
	Dt.13.10.2021			
39	UO No.P.Secy/	Sh. Sunil Kumar S/o Sh. Shiv Dutt, Village Manethi, Post officeKund, District Rewari. "For financial assistance for repair of house being a poor person."	30,000	BDPO, Khol
	Coop/2021-22/77			
	Dt.13.10.2021			
40	UO No.P.Secy/	Sant Shiromani Guru RavidasSewa Samiti (Regd. No. 1701), Near Char Qutub Gate, Guru Ravidas Mandir Hansi, Distt. Hisar. "For completion of Guru Ravidas Bhawan for use of general public."	11,00,000	SDO(C) Hansi
	Coop/2021-22/79			
	Dt.13.10.2021			
41	UO No.P.Secy/	Sarpanch, Gram Panchayat, Kishanpur, Tehsil Bawal, District Rewari. "For construction of SC Shamshan Ghat rasta for use of general public."	5,00,000	SDO(C) Bawal
	Coop/2021-22/81			
	Dt.22.10.2021			
42	UO No.P.Secy/	Sarpanch, Gram Panchayat, Nangal Jamalpur, Block Khol, District Rewari. "For renovation of SC Chopal for use of general public."	4,80,000	SDO(C), Rewari
	Coop/2021-22/83			
	Dt.22.10.2021			
43	UO No.P.Secy/	Sarpanch, Gram Panchayat, Kanuka, Block Bawal, District Rewari. "(1) For construction of running	10,00,000	SDO(C) Bawal
	Coop/2021-22/85	(2) For purchase of Gym equipment for use of sports persons."		
	Dt.22.10.2021			
44	UO No.P.Secy/	Sarpanch, Gram Panchayat, Dhamlawas, Block Khol, District Rewari. "For construction of Gali from H/o Ashok to Main Fhirni."	5,00,000	SDO(C) Rewari
	Coop/2021-22/87			
	Dt.02.11.2021			
45	UO No.P.Secy/	Sarpanch, Gram Panchayat, Harjipur, Block Khol, District Rewari. "For construction of Boundary Wall of sports ground for use of general public."	4,00,000	SDO(C) Rewari
	Coop/2021-22/89			
	Dt.02.11.2021			
46	UO No.P.Secy/	Sarpanch, Gram Panchayat, Dharan, Block Bawal, District Rewari. "For construction of Gali in Daran ki Dhani from PWD Road to H/o Bijender."	4,50,000	SDO(C) Rewari
	Coop/2021-22/91			
	Dt.02.11.2021			
47	UO No.P.Secy/	Sarpanch, Gram Panchayat, Tatarpur Khalsa, Block Dharuhera District Rewari. "For construction of boundary wall of Shamshan Ghat for use of general public."	5,00,000	SDO(C) Rewari
	Coop/2021-22/93			
	Dt.15.11.2021			
48	UO No.P.Secy/	Gram Panchayat, Pali, Block Khol, Tehsil & District Rewari. "For construction of Drain from the Krishana Mandir to Seth Raja Ram house."	5,00,000	SDO(C) Rewari
	Coop/2021-22/95			
	Dt.15.11.2021			
49	UO No.P.Secy/	Gram Panchayat, Punsika, Block Khol, Tehsil & District Rewari. "For construction of Rasta from the Sub Health Centre, Punsika to Rajiyaka."	15,00,000	SDO(C) Rewari
	Coop/2021-22/97			

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	Dt.15.11.2021			
50	UO No.P.Secy/	Sh. Som Nath S/o Sh. Chajju Ram R/o Village ThaskaMiran Ji Near Ravidas Mandir, Tehsil Pehowa District Kurukshetra. “For financial assistance for repair of house being a poor person.”	50,000	SDO(C) Pehowa
	Coop/2021-22/99			
	Dt.15.11.2021			
51	UO No.P.Secy/	Smile Foundation Society (Regd. No. 1066) # 1456, Jatal Road, Panipat. “For organisation of Social & Cultural programme(Blood Donation Camp, Free Medical Camp and marriage of underprivileged girls etc. for general pubnlic.”	5,00,000	SDO(C) Panipat
	Coop/2021-22/101			
	Dt.18.11.2021			
52	UO No.P.Secy/	District Bar Association, Palwal, District Palwal. “For installation of lift at Bar Association Chamber Buiding for use of general public.”	4,00,000	SDO(C) Palwal
	Coop/2021-22/103			
	Dt.02.12.2021			
53	UO No.P.Secy/	Mata Rama Bai SamajikUtthan Sanstha, (Regd. No. 00903) Gali No.3, Azad Nagar, Rewari District. Rewari “For installation of Solar System 10 KWA & purchase of Furniture& Tables, eight Air conditioners, LED, Bed Matters, Blankets, Bed Sheets etc for use of general public.”	31,00,000	SDO(C) Rewari
	Coop/2021-22/111			
	Dt.16.12.2021			
54	UO No.P.Secy/	Municipal Committee, Bawal District. Rewari “For renovation & purchase of Plastic Chairs, Mats, Fans, and air conditioner for Auditorium at M.C Bawal Building for use of general public.”	5,00,000	BDPO
	Coop/2021-22/113			Bawal
	Dt.16.12.2021			
55	UO No.P.Secy/	Sarpanch, Gram Panchayat, Nangal Shahbajpur, Tehsil Bawal District. Rewari “For construction of rasta from main road Bawal to H/o of Subhram Saini.”	5,00,000	BDPO
	Coop/2021-22/115			Bawal
	Dt.16.12.2021			
56	UO No.P.Secy/	Sh. Bijender Singh S/o Sh. Ram Singh VPO Mandhiya Khurd, Tehsil & District. Rewari “For Finacial assistance for repair of house being a poor person.”	1,00,000	SDO(C) Rewari
	Coop/2021-22/117			
	Dt.17.12.2021			
57	UO No.P.Secy/	Jan Chetna Samiti (Regd. No 00931) Village Nandrapur Bas Tehsil & District. Rewari “For construction of library for use of general public.”	5,00,000	SDO(C) Rewari
	Coop/2021-22/119			
	Dt.17.12.2021			
58	UO No.P.Secy/	Sarpanch, Gram Panchayat, Nangal Shahbajpur, Tehsil Bawal District. Rewari “For construction of rasta from PWD road Bawal to H/o of Sh. Mange Ram Rustgi.”	5,00,000	BDPO
	Coop/2021-22/123			Bawal
	Dt.22.12.2021			
59	UO No.P.Secy/	Sarpanch, Gram Panchayat, Dharan (Dharan ki Dhani), Tehsil Bawal District. Rewari “For construction of rasta from PWD road Bawal to Tula Ram ki Purani Haveli.”	5,00,000	BDPO
	Coop/2021-22/125			Bawal
	Dt.22.12.2021			
60	UO No.P.Secy/	Sarpanch, Gram Panchayat, Kishanpur , Tehsil Bawal District. Rewari “For construction of remaining SC shamshan ghat walarasta for use of general public.”	5,00,000	BDPO
	Coop/2021-22/127			Bawal
	Dt.22.12.2021			
61	UO No.P.Secy/	Sarpanch, Gram Panchayat, Kolana Block Khol District. Rewari “For construction of rasta from PWD road to H/o Sh.Tej Singh.”	5,00,000	BDPO
	Coop/2021-22/129			Khol
	Dt.11.01.2022			

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
62	UO No.P.Secy/	Sarpanch, Gram Panchayat, Manethi District. Rewari “1.For construction of PakkiNali from the plot of Sh. Narender to H/o Sh. Surender.2.For construction of Pakki parking in front of BC Choupal.”	2,00,000	BDPO
	Coop/2021-22/135			Khol
	Dt.11.01.2022			
63	UO No.P.Secy/	Dr. Bhimrao Ambedkar Samark Samiti (Regd. No 0021) District. Mahendergarh “For renovation of Dr. Ambedkar Bhawan for use of general public.”	5,00,000	SDO(C) Mahendergarh
	Coop/2021-22/107			
	Dt.16.12.2021			
64	UO No.P.Secy/	Salam Jagrati Samiti (Regd. No 00164) VPO Patikara Tehsil Narnaul& District. Mahendergarh “For construction of Dr. Bhimrao Ambedkar Bhawan at Village Patikara for use of general public.”	11,00,000	SDO(C) Narnaul
	Coop/2021-22/109			
	Dt.16.12.2021			
65	UO No.P.Secy/	Sh. Satish Kumar S/o Sh. Badluram R/o Village Dhancholi, Tehsil Narnaul& District. Mahendergarh “For treatment of his daughter being a poor person(Scoliosis).”	1,00,000	SDO(C) Mahendergarh
	Coop/2021-22/133			
	Dt.11.01.2022			
66	UO No.P.Secy/	Swami Amardev Ashram Trust (Regd. No.21), Pataudi District. Gurugram “For construction of Bhawan for use of general public.”	11,00,000	SDO(C) Pataudi
	Coop/2021-22/131			
	Dt.11.01.2022			
67	UO No.P.Secy/	Manav Sewa Charitable Society (Regd. No.S/51827/2005), Gramoday Bhawan, Village Gondar, District. Karnal .“For installation of lift for use of general public.”	5,00,000	SDO(C) Karnal
	Coop/2021-22/121			
	Dt.17.12.2021			
68	UO No.P.Secy/	Shri Guru Ravidas Hostels, (Regd. No. 359) Sanghi Ka Bas, Rewari District. Rewari “For construction of Dr. Bhimrao Ambedkar Bhawan for use of general public.”	21,00,000	SDO(C) Rewari
	Coop/2021-22/105			
	Dt.16.12.2021			
69	UO No.P.Secy/	Ravina D/o Late Sh. Kailash Singh Village Padla P.O Kund District. Rewari “.For Financial assistance for marriage of herself being a poor person.”	1,00,000	BDPO
	Coop/2021-22/145			Khol
	Dt.31.01.2022			
70	UO No.P.Secy/	Sarpanch, Gram Panchayat, Jhabua, District. Rewari “For construction of rasta H/o Sh. Raghbir to H/o Sh. Ramesh.”	5,00,000	BDPO
	Coop/2021-22/147			Bawal
	Dt.31.01.2022			
71	UO No.P.Secy/	Principal Ahir College (Affiliated), Rewari, District. Rewari “For construction of tennis court & pavement for use of students.”	10,00,000	SDO(C) Rewari
	Coop/2021-22/149			
	Dt.31.01.2022			
72	UO No.P.Secy/	Sarpanch, Gram Panchayat, Rampura, Tehsil & District. Rewari “For construction of Gali No.4A,6A,15A Rao Tula Ram Vihar,Phase-1.”	3,00,000	BDPO
	Coop/2021-22/151			Rewari
	Dt.31.01.2022			
73	UO No.P.Secy/	Sarpanch, Gram Panchayat, Rampura, Tehsil & District. Rewari “For construction of Gali No.4, Rao Tula Ram Vihar, Phase-1.”	5,00,000	BDPO
	Coop/2021-22/155			Rewari
	Dt.31.01.2022			
74	UO No.P.Secy/	Sarpanch, Gram Panchayat, Kanwali, District. Rewari. “. (1)For construction of rasta form Goat	10,00,000	BDPO

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	Coop/2021-22/157 Dt.31.01.2022	Farm to R/o Late Sh Prabhat Statue.” (2).For construction of rasta form Prabhat Statue to Canal.”		Dahina
75	UO No.P.Secy/ Coop/2021-22/159 Dt.31.01.2022	Sarpanch, Gram Panchayat, Rampura, Tehsil & District. Rewari “For construction of Gali No.5, Rao Tula Ram Vihar,Phase-1.”	4,50,000	BDPO Rewari
76	UO No.P.Secy/ Coop/2021-22/137 Dt.20.01.2022	Shri Ghasi Ram Gathwala Khap Panchayat Parishad (Regd. No 00644), Village Ahulana, Tehsil Gohana, District. Sonipat, “For installation of Solar System in Malik Community Bhawan for use of general public.”	5,00,000	SDO(C) Gohana
77	UO No.P.Secy/ Coop/2021-22/139 Dt.20.01.2022	Smt. Lalita D/o Sh. Balwan R/o Village Salimsar Majra, District. Sonipat, “For Financial assistance for repair of house being a poor person.”	50,000	SDO(C) Sonipat
78	UO No.P.Secy/ Coop/2021-22/141 Dt.20.01.2022	Sh. Sabar Din S/o Sh. Jimu Din R/o V.P.O Baragaon, Tehsil Naraingarh District. Ambala “For Financial assistance for repair of house being a poor person.”	50,000	SDO(C) Naraingarh
79	UO No.P.Secy/ Coop/2021-22/143 Dt.20.01.2022	Sh. Aman Kumar S/o Sh. Satpal R/o Village Khet Parali, Tehsil & District. Panchkula “For Financial assistance for repair of house being a poor person.”	50,000	SDO(C) Panchkula
80	UO No.P.Secy/ Coop/2021-22/153 Dt.31.01.2022	Deputy Commissioner, Hisar District. Hisar “For purchase of uniforms & Sweets for the children who participated on Republic Day-2022.”	1,00,000	SDO(C) Hisar
81	UO No.P.Secy/ Coop/2021-22/163 Dt.09.02.2022	Vikram Singh S/o Sunda Ram R/o Village Pragpura, PO Badhrana, Bawal District Rewari. “For Financial assistance for repair of house being a poor person.”	30,000	BDPO Bawal
82	UO No.P.Secy/ Coop/2021-22/167 Dt.09.02.2022	Rajbala W/o Sh. Bikram Singh R/o Village Sulkha, District Rewari. “For Financial assistance for marriage of her daughter being a poor person.”	30,000	BDPO Bawal
83	UO No.P.Secy/ Coop/2021-22/169 Dt.09.02.2022	Premi Davi W/o Late Sh. Chhaju Ram R/o Village Mailawas District Rewari. “For Financial assistance for marriage of her daughter being a poor person.”	30,000	BDPO Khol
84	UO No.P.Secy/ Coop/2021-22/171 Dt.09.02.2022	Laxman Singh S/o Sh. Jainarayanan R/o Bolni District Rewari. “For Financial assistance for repair of house being a poor person.”	30,000	BDPO Bawal
85	UO No.P.Secy/ Coop/2021-22/173 Dt.09.02.2022	Pinki Sharma W/o Sh. Surender Kumar R/o Mohalla Hasanpura, Bawal District Rewari. “For Financial assistance for repair of house being a poor person.”	40,000	BDPO Bawal
86	UO No.P.Secy/ Coop/2021-22/175	Leelu Ram S/o Sh. Bihari R/o VPO Jarthal District Rewari. “For Financial assistance for repair of house being a poor person.”	30,000	BDPO Bawal

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	Dt.09.02.2022			
87	UO No.P.Secy/	Sarpanch, Gram Panchayat, Dhani Radha, District Rewari. “For Construction of rasta from village Dhani Radha to Village Mandola.”	15,00,000	XEN, P.R., Rewari
	Coop/2021-22/177			
	Dt. 21.02.2022			
88	UO No.P.Secy/	Sarpanch, Gram Panchayat, Rampura, Tehsil & District Rewari. “ For construction of Gali No. 7, Rao Tula Ram Vihar, Phase-II 1. Ashram Road to H/o Master Sunil 2. From H/o Rajpal to H/o Sh. Naresh.”	9,50,000	BDPO Rewari
	Coop/2021-22/181			
	Dt.21.02.2022			
89	UO No.P.Secy/	Sarpanch, Gram Panchayat Mamaria Thethar, District Rewari. “For Laying of RCC pipe line for dirty water from Mayan road to Johar.”	8,00,000	BDPO Khol
	Coop/2021-22/183			
	Dt.21.02.2022			
90	UO No.P.Secy/	Sarpanch, Gram Panchayat, Dharan (Dharan ki Dhani), Tehsil Bawal District Rewari. “For construction of gali from main phirni to Tula Ram ki Haveli.”	4,50,000	BDPO Bawal
	Coop/2021-22/185			
	Dt.21.02.2022			
91	UO No.P.Secy/	Sarpanch, Gram Panchayat Rampura, District Rewari. “For construction of Gali No. 5 Mayur Vihar.”	10,00,000	BDPO Rewari
	Coop/2021-22/187			
	Dt.21.02.2022			
92	UO No.P.Secy/	Govt Senior Secondary School, Bawal, District Rewari. “For construction of I.L.P.B. plinth for use of School children.”	5,00,000	BDPO Bawal
	Coop/2021-22/189			
	Dt.21.02.2022			
93	UO No.P.Secy/	Sh. Manjeet Kumar S/o Sh. Hosyar Singh R/o Village Dhani Shobha P.O. Ahrod Tehsil Manethi, District Rewari. “For Financial assistance being a poor person (For repair of house).”	30,000	BDPO Khol
	Coop/2021-22/191			
	Dt.21.02.2022			
94	UO No.P.Secy/	Smt. Maya W/o Sh. Nirajan R/o Village Jarhal P.O. Raliawas, Tehsil Dharuhera District Rewari. “For Financial assistance being a poor person (For repair of house).”	30,000	BDPO Dharuhera
	Coop/2021-22/193			
	Dt.21.02.2022			
95	UO No.P.Secy/	Sh. Ompal Singh S/o Sh. Nihal Singh R/o Village Bagthala District Rewari. “For Financial assistance for treatment to himself (Cancer Patient) being a poor person.”	30,000	BDPO Bawal
	Coop/2021-22/195			
	Dt.21.02.2022			
96	UO No.P.Secy/	Sarpanch, Gram Panchayat, Bharawas Tehsil & District Rewari. “For cleanliness of village pond for use of general public.”	5,00,000	SDO (C), Rewari
	Coop/2021-22/197			
	Dt.23.02.2022			
97	UO No.P.Secy/	Sarpanch, Gram Panchayat, Mohammadpur, Tehsil Bawal District Rewari. “For construction of gymnasium hall for use of general public.”	10,00,000	BDPO Bawal
	Coop/2021-22/199			
	Dt.23.02.2022			
98	UO No.P.Secy/	Municipal Committee, Bawal District Rewari. “For purchase of sound systems, plazma, L.E.D. and wooden panel work for Auditorium at M.C. Bawal Building for use of general public.”	6,00,000	BDPO Bawal
	Coop/2021-22/201			
	Dt.23.01.2022			

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
99	UO No.P.Secy/	Govt Senior Secondary School, Bawal, District Rewari. "For filling of soil in plunth as low level area."	1,00,000	BDPO Bawal
	Coop/2021-22/203			
	Dt.23.02.2022			
100	UO No.P.Secy/	Principal, Ahir College (Affiliated), District Rewari. "For construction of I.L.P.B. rasta in various faculty."	10,00,000	SDO(C), Rewari
	Coop/2021-22/205			
	Dt.23.02.2022			
101	UO No.P.Secy/	Sarpanch, Gram Panchayat, Asra ka Majra, Tehsil Bawal District Rewari. "For renovation of Balmiki Chopal for use of general public."	2,00,000	BDPO Bawal
	Coop/2021-22/207			
	Dt.23.02.2022			
102	UO No.P.Secy/	Sarpanch, Gram Panchayat, Khol, District Rewari. "For construction of wash room, boundary wall, tin shed and lay out of I.L.P.B. in SC Chopal for use of general public."	9,00,000	BDPO Khol
	Coop/2021-22/209			
	Dt.23.02.2022			
103	UO No.P.Secy/	Sant Shiromani Shri Guru Ravi Dass Maha Sabha (Regd. No. 01933), Guru Ravidas Bhavan Evam Chhatrawas, Sirsa Bypass, Ravidas Chowk, Hisar. "For construction of Hall for use of general public."	19,00,000	SDO(C), Hisar
	Coop/2021-22/179			
	Dt.21.02.2022			
104	UO No.P.Secy/	Babita W/o, Late Sh. Tara Chand R/o Village Jaitrawas, PO Sulkha Tehsil & District. Rewari "For Financial assistance being a poor lady (for repair of house)."	30,000	BDPO Bawal
	Coop/2021-22/165			
	Dt.03.03.2022			
105	UO No.P.Secy/	Sarpanch, Gram Panchayat, Khedi Dalu Singh, District. Rewari "For construction of SC chopal for use of general public."	10,00,000	BDPO Bawal
	Coop/2021-22/211			
	Dt.03.03.2022			
106	UO No.P.Secy/	Sarpanch, Gram Panchayat, Cheeta Doongra District. Rewari "For construction of rasta from Cambridge School to Rajasthan Giglana Border."	5,00,000	BDPO Khol
	Coop/2021-22/213			
	Dt.03.03.2022			
107	UO No.P.Secy/	Sarpanch, Gram Panchayat, Khandoda, District. Rewari "For construction of firmi from H/o Sh. Kaluram to H/o Sh. Rammehar."	5,00,000	BDPO Bawal
	Coop/2021-22/215			
	Dt.03.03.2022			
108	UO No.P.Secy/	Sarpanch, Gram Panchayat, Bhandor, District. Rewari "For layout of RCC pipe line for dirty water from Holi chowk to village Johar."	10,00,000	XEN, P.R., Rewari
	Coop/2021-22/217			
	Dt.03.03.2022			
109	UO No.P.Secy/	Sarpanch, Gram Panchayat, Bawana Gurjar, District Rewari. "For construction of boundary wall of sports ground for use of sport persons."	5,00,000	BDPO Khol
	Coop/2021-22/219			
	Dt.03.03.2022			
110	UO No.P.Secy/	Arawali Educational Society, (Aff. No.530702), Tankri, District Rewari. "For construction of computer lab for use of school children."	2,00,000	SDO(C) Rewari
	Coop/2021-22/221			
	Dt.03.03.2022			
111	UO No.P.Secy/	Sarpanch, Gram Panchayat, Govindpur (Dharan), Tehsil Bawal, District Rewari. "For construction	11,23,000	XEN, P.R., Rewari

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	Coop/2021-22/223 Dt.03.03.2022	of rasta from paschin side of firmi for use of general public.”		
112	UO No.P.Secy/ Coop/2021-22/225 Dt.03.03.2022	Sarpanch, Gram Panchayat, Dhani Kolana, Tehsil & District Rewari. “For construction of rasta & nail from the H/o of Sh. Mukesh Kumar to H/o Sh. Anand.”	1,90,000	BDPO Khol
113	UO No.P.Secy/ Coop/2021-22/227 Dt.04.03.2022	Sarpanch, Gram Panchayat, Kund District Rewari. “For repair of ILPB rasta from Shop of Jhori to Shop of Surender Garg.”	3,03,000	XEN, P.R., Rewari
114	UO No.P.Secy/ Coop/2021-22/229 Dt.04.03.2022	Sarpanch, Gram Panchayat, Kundal District Rewari. “For construction of rasta from H/o Sh. Kartar S/o Sh. Indraj to H/o Sh. Manohar lal.”	2,70,000	BDPO Khol
115	UO No.P.Secy/ Coop/2021-22/231 Dt.04.03.2022	Sarpanch, Gram Panchayat, Mamaria Asampur District Rewari. “For construction of SC Chopal in village Kadhu for use of general public.”	10,00,000	BDPO Khol
116	UO No.P.Secy/ Coop/2021-22/233 Dt.08.03.2022	Bar Association, Bawal (Regd. No. 01027), Sub Divisional Courts, Bawal, District Rewari. “For purchase/installation Hall for the use of general public.”	5,00,000	BDPO Bawal
117	UO No.P.Secy/ Coop/2021-22/235 Dt.08.03.2022	Sarpanch, Gram Panchayat, Jai Singh Pur Kheda, Block Bawal, District Rewari. “For construction of rasta from H/o Sh. Jagdish Mistri to H/o Sh. Om Parkash Chauhan.”	4,00,000	BDPO Bawal
118	UO No.P.Secy/ Coop/2021-22/237 Dt.08.03.2022	Sarpanch, Gram Panchayat, Alawalpur District Rewari. “For construction of rasta from H/o Sh. Basti Ram H/o Sh. Hardwari.”	1,20,000	BDPO Bawal
119	UO No.P.Secy/ Coop/2021-22/239 Dt.08.03.2022	Sarpanch, Gram Panchayat, Manehti, Block Khol, District Rewari. “For Completion of remaining work of the tiles in Nakawali OBC Dharamshala.”	1,90,000	BDPO Khol
120	UO No.P.Secy/ Coop/2021-22/241 Dt.08.03.2022	Sarpanch, Gram Panchayat, Padla Block Khol, District Rewari. “For Completion/Renovation of SC Choupal, Padla.”	1,00,000	BDPO Khol
121	UO No.P.Secy/ Coop/2021-22/243 Dt.08.03.2022	Smt. Koushalya W/o Sh. Diwan Village Mohammadpur, Tehsil Bawal District Rewari. “For Financial assistance for repair of house being a poor person.”	30,000	BDPO Bawal
122	UO No.P.Secy/ Coop/2021-22/245 Dt.10.03.2022	Sarpanch, Gram Panchayat, Khaleta, Block Khol, District Rewari. “For construction of pacca rasta from Sports Grounds to Hanuman Dham.”	8,00,000	BDPO Khol
123	UO No.P.Secy/ Coop/2021-22/247	Sarpanch, Gram Panchayat, Khaleta, Block Khol, District Rewari. “For construction of boundary wall of Dr. Bhim Rao Ambedkar Bhawan at Khaleta.”	5,50,000	BDPO Khol

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	Dt.10.03.2022			
124	UO No.P.Secy/	Shri Prahlad Singh S/o Shri Mangtu Ram,Village Fatehpuri, Tehsil Dahina, Block Khol, District Rewari. “For Financial help for treatment being a poor person.”	44,000	BDPO Khol
	Coop/2021-22/249			
	Dt.10.03.2022			

Allocation of Discretionary Grants sanctioned by Sh.Kanwar Pal, Education Minister, Haryana, Chandigarh for the financial year 2021-22.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.Spl.Sr. Secy/EM/-DQ-1-DQ/2021 dt.29.04.2021	Shree Geeta Manas pracharini Sabha (Regn. No. 01276) Jagadhri. "For Construction of Hall for use of general public."	11,00,000	SDO(C), Jagadhri.
2	U.O.No.Spl.Sr. Secy/EM/-DQ-5-DQ/2021 dt.29.04.2021	Bharat Vikas Parishad, (Regn. No. 2272) Jagadhri District Yamuna Nagar. "For Construction of Bhawan for use of general public."	2,50,000	SDO(C), Jagadhri.
3	U.O.No.Spl.Sr. Secy/EM/-DQ-9-DQ/2021 dt.29.04.2021	Guru Teg Bahadur Gurudwara Gobindpura Charitable Trust (Regn. No. 0417) Jagadhri. "For promotion of sports & cultural activities."	5,00,000	SDO(C), Jagadhri.
4	U.O.No.Spl.Sr. Secy/EM/-DQ-17-DQ/2021 dt.29.04.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Kashyap Dharamshala for use of general public in village Malikpur."	2,50,000	BDPO Partap Nagar
5	U.O.No.Spl.Sr. Secy/EM/-DQ-20-DQ/2021 dt.29.04.2021	Deputy Commissioner, Yamuna Nagar. "For construction of community hall for use of general public in village Manglaur."	5,00,000	BDPO, Bilaspur.
6	U.O.No.Spl.Sr. Secy/EM/-DQ-23-DQ/2021 dt.29.04.2021	Drishiti D/o Shri Sanjay Kumar r/o Village Nawazpur Block Partapnagar District Yamuna Nagar. "For Financial Assistance for higher education being a poor person."	50,000	BDPO, Partap Nagar.
7	U.O.No.Spl.Sr. Secy/EM/-DQ-27-DQ/2021 dt.29.04.2021	Riya D/o Shri Sanjeev Kumar r/o Village Nawazpur Block Partap Nagar District Yamuna Nagar. "For Financial Assistance for higher education being a poor person."	50,000	BDPO, Partap Nagar.
8	U.O.No.Spl.Sr. Secy/EM/-DQ-31-DQ/2021 dt.29.04.2021	Sh. Pawan Kumar S/o Shri Soran Singh r/o Village Bhangera Block Partap Nagar District Yamuna Nagar. "For Financial Assistance for medical treatment being a poor person."	50,000	BDPO, Partap Nagar.
9	U.O.No.Spl.Sr. Secy/EM/-DQ-35-DQ/2021 dt.29.04.2021	Babli W/o Shri Ram Kumar r/o Village Tahar Pur Kalan Block Chhachhrauli District Yamuna Nagar. "For Financial Assistance for repair of House being a poor person."	1,00,000	BDPO, Chhachhrauli.
10	U.O.No.Spl.Sr. Secy/EM/-DQ-39-DQ/2021 dt.29.04.2021	Neer Natural Ecological And Environmental Responsibility, (Regn. No. 01063) Kurukshetra. "For promotion of Cultural activities."	1,00,000	SDO(C), Thanesar.
11	U.O.No.Spl.Sr. Secy/EM/-DQ-43-DQ/2021 dt.29.04.2021	Deputy Commissioner, Kurukshetra. "For construction of street from Pehowa road to Dera of Sardar Angrej Singh Dhillon in village GumthalaGarhu."	4,00,000	BDPO, Pehowa.
12	U.O.No.Spl.Sr. Secy/EM/-DQ-47-DQ/2021 dt.29.04.2021	BhagwanBalmiki Jan Kalyan Sangh (Regn. No. 07072) Karnal. "For Completion of Balmiki Bhawan for use of general public."	6,00,000	SDO(C), Karnal.
13	U.O.No.Spl.Sr. Secy/EM/-DQ-51-DQ/2021 dt.29.04.2021	Veer Gurjar Vikas Samiti, (Regn. No. 00V11) Nangal Chaudhary District Mehendergarh. "For Construction of Gurjar Dharamshala for use of general public."	11,00,000	SDO(C), Nangal Chaudhary.
14	U.O.No. PS/EM/2021/66 dt. 12.05.2021.	Centre for Holistic Advancement and Upliftment of Poor and landless (CHAUPAL) (Regn. No. U93000DL2010NPL208541) Delhi. "For promotion of Cultural & Sports activities."	5,00,000	Under Secy. C.M.Cell-II, Haryana.
15	U.O.No.Spl.Sr. Secy/EM/-DQ-55-DQ/2021 dt.12.05.2021	Vishnu Garden Social Welfare Society (Regn. No. 00098), Jagadhri District Yamuna Nagar. "For Beautification &fancing post of Vishnu Garden."	2,00,000	SDO(C), Jagadhri.
16	U.O.No.Spl.Sr. Secy/EM/-DQ-59-DQ/2021 dt.12.05.2021	Green Belt Park No-15, Sector-17 Welfare Society (Regn. No. HR-003-2020-00712) Regn. Office 1551, Sec-17, Huda, Jagadhri. "For Beautification of Green Belt park No-15."	5,00,000	SDO(C), Jagadhri.
17	U.O.No.Spl.Sr. Secy/EM/-DQ-63-DQ/2021 dt.12.05.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Langar hall for use of general public in Village Munda Khera."	3,00,000	BDPO, Chhachhrauli.
18	U.O.No.Spl.Sr. Secy/EM/-DQ-69-DQ/2021 dt.20.05.2021	Shree Geeta Bhawan Trust (Regn. No.7071) Hanuman Gate District Yamuna Nagar. "For construction of Dharamshala for use of general public."	11,00,000	SDO(C), Jagadhri.
19	U.O.No.Spl.Sr. Secy/EM/-DQ-77-DQ/2021 dt.20.05.2021	Jan Kalyan Samiti (Regn. No. 1567) Khijrabad (Partap Nagar) District Yamuna Nagar. "For promotion of Cultural activities."	3,50,000	BDPO, Partap Nagar.
20	U.O.No.Spl.Sr. Secy/EM/-DQ-81-DQ/2021 dt.20.05.2021	Gram Panchayat, Taruwalla District Yamuna Nagar. "For construction of BC Choupal for use of general public."	5,00,000	BDPO, Chhachhrauli.

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
21	U.O.No.Spl.Sr. Secy/EM/-DQ-85- DQ/2021 dt.20.05.2021	Neeru w/o Shri Chetan Sharma r/o Village Chuaharpur Kalan PO, Malikpur Khadar District Yamuna Nagar. “For Financial Assistance for repair of house being a poor person.”	50,000	BDPO, Partap Nagar.
22	U.O.No.Spl.Sr. Secy/EM/-DQ-89- DQ/2021 dt.20.05.2021	Satish Kumar S/o Shri Jai Singh r/o Village Tibbi PO, Bakkarwala District Yamuna Nagar. “For Financial Assistance for repair of house being a poor person.”	30,000	BDPO, Partap Nagar.
23	U.O.No.Spl.Sr. Secy/EM/-DQ-93- DQ/2021 dt.20.05.2021	Rajesh Kumar S/o Shri Mukandi Lal r/o VPO, Partap Nagar District Yamuna Nagar. “For Financial Assistance for repair of house being a poor person.”	50,000	BDPO, Partap Nagar.
24	U.O.No.Spl.Sr. Secy/EM/-DQ-97- DQ/2021 dt.20.05.2021	Kulbhushan Kumar S/o Shri Hans Raj r/o Village Post Office, Karera Khurd District Yamuna Nagar. “For Beautification of Green Belt park No-15.”	1,00,000	BDPO, Jagadhri.
25	U.O.No.Spl.Sr. Secy/EM/-DQ-101- DQ/2021 dt.20.05.2021	Jagender Pal S/o Shri Rattan r/o Village Post Office, Karera Khurd District Yamuna Nagar. “For Financial Assistance for repair of house being a poor person.”	1,00,000	BDPO, Jagadhri.
26	U.O.No.Spl.Sr. Secy/EM/-DQ-105- DQ/2021 dt.20.05.2021	Ashik S/o Shri Shakil r/o Village Post Office, Shadipur District Yamuna Nagar. “For Financial Assistance for repair of house being a poor person.”	1,00,000	BDPO, Jagadhri.
27	U.O.No.Spl.Sr. Secy/EM/-DQ-109- DQ/2021 dt.20.05.2021	Gram Panchayat, Jaidhar District Yamuna Nagar. “For construction of Rasta with footpath in GSSS, Jaidhar (Yamuna Nagar).”	4,80,000	BDPO, Partap Nagar.
28	U.O.No.Spl.Sr. Secy/EM/-DQ-73- DQ/2021 dt.20.05.2021	Madhav Gaushala Charitable Trust (Regd No. 3027) Regd Office SCO No. 107, Sector-20, Panchkula. “For construction of Shed & purchase of fodder.”	5,00,000	SDO(C), Panchkula.
29	U.O.No.. Secy/EM/-DQ-113-DQ/2021 dt.27.05.2021	Jai Shree Gauri Shankar Amarnath Sewa Mandal (Regd. No. 00031) Jagadhri District Yamuna Nagar. “For construction of community Centre for use of general public.”	5,00,000	SDO(C), Jagadhri.
30	U.O.No.. Secy/EM/-DQ-117-DQ/2021 dt.25.05.2021	Deputy Commissioner, Yamuna Nagar. “For construction of Phirmi with Nali from house of Shri Iqbal to house of Shri Samay Sharma in village Darwa.”	5,50,000	BDPO, Partap Nagar
31	U.O.No.. Secy/EM/-DQ-120-DQ/2021 dt.27.05.2021	Shri Luxmi Narayan Mandir Society (Regn. No. 00122) Village Malikpur Khadar District Yamuna Nagar. “For completion of Dhiman Dharamshala for use of general public.”	3,00,000	BDPO, Partap Nagar
31	U.O.No.Secy/EM/-DQ-124-DQ/2021 dt.27.05.2021	Deputy Commissioner, Yamuna Nagar. “For laying of pipeline from village Pond to Mandir in village Lohriwala.”	2,00,000	BDPO, Partap Nagar
32	U.O.No.Secy/EM/-DQ-131-DQ/2021 dt.03.06.2021	Deputy Commissioner, Yamuna Nagar. “For construction of IPB street from house of Shri Anil Kumar to GMS in village Mandewala (Yamuna Nagar).”	10,00,000	BDPO. Partap Nagar
33	U.O.No.. Secy/EM/-DQ-134-DQ/2021 dt.03.06.2021	Shiv Shakti Avm Kashyap Samaj Society (Regn. No. 01278) village Rambass (Khadri) District Yamuna Nagar. “For construction of Dharamshala for use of general public.”	1,00,000	BDPO, Chhachh-rauli
34	U.O.No.Secy/EM/-DQ-138-DQ/2021 dt.03.06.2021	Vidyarti Kalyan Trust (Regn. No. 5643) Ambala City, District Ambala. “For construction of Bhawan for use of general public.”	11,00,000	SDO(C), Ambala.
35	U.O.No.Secy/EM/-DQ-127-DQ/2021 dt.27.05.2021	Centre for Economic Policy Research (Regn. No. 261) Chandigarh. “For promotion of Cultural activities.”	2,50,000	SDO(C), Panchkula
36	U.O.No.Secy/EM/146-DQ/2021 dt.10.06.2021	Deputy Commissioner, Yamuna Nagar. “For construction of Street from main road to house of Shri Meru in Village Muzafat Kalan.”	2,80,000	BDPO, Partap Nagar
37	U.O.No.Secy/EM/149-DQ/2021 dt.10.06.2021	Arorvansh Samaj Jagadhri-Yamuna Nagar (Regn. No. HR003201901123), District Yamuna Nagar. “For purchase of ambulance for use of general public.”	5,00,000	SDO(C) Jagadhri
38	U.O.No.Secy/EM/153-DQ/2021 dt.10.06.2021	Punjabi Dharamshala Sabha (Regn. No. 994) Jagadhri, District Yamuna Nagar. “For purchase of Hearse van & construction of rooms for use of general public.”	10,00,000	SDO(C) Jagadhri

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
39	U.O.No.Secy/EM/157-DQ/2021 dt.10.06.2021	Deputy Commissioner, Yamuna Nagar. “For construction of street from house of Shri Nain Singh uptoPuliya (rasta of Mandir) in Village Bahadurpur (Yamuna Nagar).”	4,00,000	BDPO, Partap Nagar
40	U.O.No.Secy/EM/160-DQ/2021 dt.10.06.2021	Deputy Commissioner, Yamuna Nagar. “For construction of Street with Drain from main street to house of Shri Satpal in Village MandouliGhaggar.”	5,00,000	BDPO, Chhachha-rauli
41	U.O.No.Secy/EM/171-DQ/2021 dt.14.06.2021	Nitya D/o Shri Anil Khullar Ward No. 8, Village Buria, District Yamuna Nagar. “For financial assistance for higher education being a poor person.”	1,00,000	SDM Jagadhri
42	U.O.No.Secy/EM/-DQ-175-DQ/2021 dt.17.06.2021	Deputy Commissioner, Yamuna Nagar. “For construction of street main Gali to house of Shri Rajpal Saini in Village Jatehri.”	3,00,000	BDPO, Jagadhri
43	U.O.No.Secy/EM/182-DQ/2021 dt.17.06.2021	Deputy Commissioner, Yamuna Nagar. “ For laying of Gatka (1) from Guga Mari to tubewell of Shri Krishan Saini (2) From field of Shri Sampuran Singh to field of Pawan Kumar (3) from field of Shri Paramjeet to Shamshanghat in village Salempur Banger.”	1,50,000	BDPO, Chhachha-rauli
44	U.O.No.Secy/EM/185-DQ/2021 dt.17.06.2021	Deputy Commissioner, Yamuna Nagar. “ For construction of Nala from house of Shri Samay Singh to field of Shri Sunahra Ram in village Raipur.”	1,75,000	BDPO, Chhachha-rauli
45	U.O.No.Secy/EM/188-DQ/2021 dt.17.06.2021	Balkunj Institute for Child Care, (Regn. No. 084) Chhachharauli District Yamuna Nagar. “For purchase of GYM equipments& whitewash of Bhawan for use of general public.”	5,00,000	BDPO, Chhachha-rauli
46	U.O.No.Secy/EM/167-DQ/2021 dt.10.06.2021	Sidh Baba Bhaktiyog Trust (Regn. No. 2477), Karnal. “For construction of Community Centre for use of general public in Village Lalyani(Dera Jogi Majra).”	10,00,000	BDPO, Nilokheri
47	U.O.No.Secy/EM/204.-DQ/2021 dt.18.06.2021	Satya SewaSadon (Regn No. 11237), Karnal. “For completion of Bhawan for use of general public.	11,00,000	SDO (C) Karanal
48	U.O.No.Secy/EM/200-DQ/2021 dt.17.06.2021	Bhagwan Valmiki Shiksha Parchar Samiti Haryana (Regn. No. 68) Vilmiki Ashram, Sirsgarh (Mullana) District Ambala. “For completion of Ambedkar Hostel for use of general public.”	5,00,000	SDO(C) Barara
49	U.O.No.Secy/EM/163-DQ/2021 dt.10.06.2021	Shree Agrasen Foundation, Delhi, (Regn. No. S/45993). “For construction of Bhawan Nirman for use of general public in Agroha.”	5,00,000	Under Secretary CM Cell II
50	U.O.No.Secy/EM/142-DQ/2021 dt.10.06.2021	Swadeshi SwawlambanNyas (Regn. No. 2192) Panipat, Distt. Panipat. “For promotion of Cultural & Sports Activities.”	5,00,000	SDO(C) Panipat
51	U.O.No.Secy/EM/192-DQ/2021 dt.17.06.2021	Patel Gujjar Mahasabha (Regn. No. HR-13-2015-01755) Bhiwani, Distt. Bhiwani. “For completion of Dharamshala for use of general public.”	5,00,000	SDO(C) Bhiwani
52	U.O.No.Secy/EM/196-DQ/2021 dt.17.06.2021	LathiyawalaJohar Vikas Samiti, (Regn. No. 01722), Bhiwani, distt. Bhiwani. “For Beautification of Pond for use of general public.”	5,00,000	SDO(C) Bhiwani
53	U.O.No.Secy/EM/208-DQ/2021 dt.25.06.2021	Sanatan Hindu Sain Samaj, Partap Nagar (Regd. No. 00714), District Yamuna Nagar. “For construction of Dharamshala for use of general public.”	10,00,000	BDPO, Partap Nagar
54	U.O.No.Secy/EM/212-DQ/2021 dt.25.06.2021	Vinod Kumar S/o Shri Mahinder r/o VPO, Rampur Khadar District Yamuna Nagar. “For financial assistance for treatment of his wife being a poor person suffering from orthopaedic (Hip replacement).”	1,00,000	BDPO, Partap Nagar
55	U.O.No.Secy/EM/216-DQ/2021 dt.25.06.2021	Deputy Comissioner, Yamuna Nagar. “For completion of Ambedkar Bhawan for use of geneal public in village Nandgarh.”	5,00,000	BDPO, Partap Nagar
56	U.O.No.Secy/EM/219-DQ/2021 dt.25.06.2021	Deputy Comissioner, Yamuna Nagar. “ For contruction of community room for use of geneal public in village Nathanpur.”	2,50,000	BDPO, Partap Nagar
57	U.O.No.Secy/EM/222-DQ/2021 dt.25.06.2021	Deputy Comissioner, Yamuna Nagar. “For construction of street with drain from Goyal gift house uptoshamshanghat in village Chhachharauli.”	5,00,000	BDPO, Chhachh- rauli

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
58	U.O.No.Secy/EM/225-DQ/2021 dt.25.06.2021	Maa Gauri Samaj Sewa Samiti (Regd. No. 1606), Panipat, Distt. Panipat. "For purchase of sewing machine, Beauty parlour materials & Library books to poor person."	5,00,000	SDO(C), Panipat
59	U.O.No.Secy/EM/229-DQ/2021 dt.09.07.2021	Deputy Commissioner, Yamuna Nagar. "For flooring of tiles in shamshanghat in village Partap Nagar."	2,00,000	BDPO, Partap Nagar
60	U.O.No.Secy/EM/232-DQ/2021 dt.09.07.2021	Deputy Commissioner, Yamuna Nagar. "For completion of street from house of Shri Nain Singh uptoPuliya (rasta of Mandir) in village Bahadurpur (Yamuna Nagar)."	5,00,000	BDPO, Partap Nagar
61	U.O.No.Secy/EM/235-DQ/2021 dt.09.07.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Phirni from main street to house of Shri Shish Pal in village Bhangera."	3,00,000	BDPO, Partap Nagar
62	U.O.No.Secy/EM/238-DQ/2021 dt.09.07.2021	Deputy Commissioner, Yamuna Nagar. "For construction of street with drain from main road to farm of Smt. Anguri Devi in village Taharpur Kalan."	5,00,000	BDPO, Chhachh-rauli
63	U.O.No.Secy/EM/241-DQ/2021 dt.09.07.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Phirni from house of Shri Bundi Ram to house of Shri Mulki Ram in village Bhangera."	3,00,000	BDPO, Partap Nagar
64	U.O.No.Secy/EM/244-DQ/2021 dt.09.07.2021	Deputy Commissioner, Yamuna Nagar. "For construction of street with drain from main road to house of Shri Aslam in Village Muzafatkalan."	1,50,000	BDPO, Partap Nagar
65	U.O.No.Secy/EM/247-DQ/2021 dt.09.07.2021	Surinder Kumar S/o Shri Sawan Ram r/o village Muzafat Kalan District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	30,000	BDPO, Partap Nagar
66	U.O.No.Secy/EM/251-DQ/2021 dt.09.07.2021	Brij Pal S/o Shri Rameshwer r/o village Muzafat Kalan District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	30,000	BDPO, Partap Nagar
67	U.O.No.Secy/EM/259-DQ/2021 dt.09.07.2021	Shrinagar Colony Welfare Society (Regn. No. 983) Jagadhri District Yamuna Nagar. "For renovation of Hall for use of general public."	5,00,000	SDO(C), Jagadhri
68	U.O.No.Secy/EM/287-DQ/2021 dt.16.07.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Nala from village pond to house of Shri Vijay Kumar in Village Chahdo."	1,50,000	BDPO, Chhachh-rauli
69	U.O.No.Secy/EM/290-DQ/2021 dt.16.07.2021	Geeta Rani W/D/o Shri Raghubir Singh r/o village Bahadurpur District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	50,000	BDPO, Partap Nagar
70	U.O.No.Secy/EM/294-DQ/2021 dt.16.07.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Nala from main road to house of Shri Rampal in village Nathanpur."	3,00,000	BDPO, Partap Nagar
71	U.O.No.Secy/EM/298-DQ/2021 dt.16.07.2021	Deputy Commissioner, Yamuna Nagar. "For completion of Community Hall for use of general public in village Ismailpur."	2,50,000	BDPO, Partap Nagar
72	U.O.No.Secy/EM/301-DQ/2021 dt.16.07.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Phirni from Gurudwara Sahib to house of Shri Jarnail Singh & construction of IPB street from the house of Shri Jarnail Singh to house of Shri Daljeet Singh in village Hafizpur."	4,83,000	BDPO, Partap Nagar
73	U.O.No.Secy/EM/308-DQ/2021 dt.16.07.2021	Deputy Commissioner, Yamuna Nagar. "For construction of street with Drain from house of Shri Jangsher to house of Shri ram Kishan in Village Ganauli."	2,50,000	BDPO, Chhachh-rauli
74	U.O.No.Secy/EM/304-DQ/2021 dt.16.07.2021	Subhash Kumar S/o Shri Dashrath r/o Village KhijriDistrict Yamuna Nagar. "For financial assistance for treatment of self being a poor person suffering from cancer."	1,00,000	BDPO, Partap Nagar
75	U.O.No.Secy/EM/255-DQ/2021 dt.09.07.2021	ParashaktiSaadhakVedpathshalla Charitable Trust (Regn. No. 7943) Kurukshetra. "For completion of Hostel for use of general public."	5,00,000	SDO(C), Thanesar
76	U.O.No.Secy/EM/263-DQ/2021 dt.09.07.2021	Amit Singh S/o Shri Sukhnandan Singh r/o # 887, Ward No. 18, KalalMazri District Ambala. "For Financial Assistance for repair of house being a poor person."	2,00,000	SDO(C), Ambala

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
77	U.O.No.Secy/EM/267-DQ/2021 dt.09.07.2021	Jangid Brahman Sabha (Regn. No. 2777/98) Chandigarh. "For Completion of Bhagwan Shree VishavkarmaJangid Bhawan in Sector-20, Panchkula."	5,00,000	SDO(C), Panchkula
78	U.O.No.Secy/EM/271-DQ/2021 dt.09.07.2021	R.K.S.D. Public School, kaithal (Affiliation No. 530270). "For construction of committee Hall for use of general public."	10,00,000	SDO(C), Kaithal
79	U.O.No.Secy/EM/275-DQ/2021 dt.09.07.2021	MamtaChhokar w/o Shri Narender kumar r/o # 1068-F, Sector-10 A, Gurugram. "For Financial Assistance for School education (for her daughter) being a poor person."	50,000	SDO(C), Gurugram
80	U.O.No.Secy/EM/279-DQ/2021 dt.09.07.2021	Kushti Samrat Mohan Nana Khopde Khor Akhada (Regn. No. 03631) Village Khor, near Bear Factory, Tehsil Pataudi District Gurugram. "For construction of shed in wrestling Akhada in village Khor."	10,00,000	SDO(C), Pataudi
81	U.O.No.Sr. Secy/EM/311-Q/2021 dt.23.07.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Nala for disposal of rainy water for drainage in village Yakubpur."	4,90,000	BDPO, Partap Nagar
82	U.O.No. Sr.Secy/EM/314-Q/2021 dt.23.07.2021	Deputy Commissioner, Yamuna Nagar. "For construction of street from Baithak of Shri Bishamber to Baithak of Shri Rampal in village MaroModa."	3,00,000	BDPO, Chhachhrauli
83	U.O.No. Sr.Secy/EM/317-Q/2021 dt.23.07.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Shed in Shamshanghat in Village Tapubass (Khadri)."	1,00,000	BDPO, Chhachhrauli
84	U.O.No.Secy/EM/324-DQ/2021 dt.23.07.2021 Sr.	Guru Nanak khalsa College Committee, Yamuna Nagar (Regn. No.11). "For renovation of flooring, false Ceiling of Multipurpose Hall in Guru Nanak Khalsa College, Yamuna Nagar."	11,00,000	SDO(C), Yamuna Nagar
85	U.O.No. Sr.Secy/EM/328-DQ/2021 dt.23.07.2021	Deputy Commissioner, Yamuna Nagar. "For construction of street with drain from Shiv Khatriya Mandir to house of Shri Pankaj Aggarwal/Raj Kumar Verma in village Chhachhrauli."	3,00,000	BDPO, Chhachhrauli
86	U.O.No. Sr.Secy/EM/331-Q/2021 dt.23.07.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Street with Drain from house of Shri Rahamdeep to house of Shri Surender Kumar in village Urjani."	4,50,000	BDPO, Chhachhrauli
87	U.O.No. Sr.Secy/EM/334-Q/2021 dt.23.07.2021	Deputy Commissioner, Yamuna Nagar. "For completion of Harijan Choupal for use of general public in Village Pounti."	3,00,000	BDPO, Bilaspur
88	U.O.No.Secy/EM/337-DQ/ Sr.2021 dt.23.07.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Street with Drain from house of Shri Asludeen to house of Shri Basir in village Khilanwala."	2,91,000	BDPO, Partap Nagar
89	U.O.No.Secy/EM/340-DQ/2 Sr.021 dt.23.07.2021	Shri Balaji Khatu Shyam Sewa Samiti (Regn. No. 831/17) Jagadhri District Yamuna Nagar. "For construction of hall for use of general public."	11,00,000	SDO(C), Jagadhri
90	U.O.No. Sr.Secy/EM/320-Q/2021 dt.23.07.2021	Panchnad Research Institute (Regn. No. 1162) Panchkula. "For promotion of cultural activities."	1,00,000	SDO(C), Panchkula
91	U.O.No. Sr.Secy/EM/344-Q/2021 dt.23.07.2021	Swami Amardev Vidyalaya Trust (Regn. No. 183) Pataudi District Gurugram. "For construction of Bhawan for use of general public."	21,00,000	SDO(C), Pataudi
92	U.O.No. Sr.Secy/EM/283-Q/2021 dt.16.07.2021	Shri Sat JindaKalyanaSewa Samiti, Kaithal (Regn. No. 00102). "For construction of community Hall for use of general public."	5,00,000	SDO(C), Kaithal
93	U.O.No.Sr. Secy/EM/348-DQ/2021 dt.02.08.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Street from house of Shri Suresh Kashyap to house of Master Papli (Near HDFC Bank) in village Bahadurpur."	3,00,000	BDPO, Partap Nagar
94	U.O.No.Sr. Secy/EM/351-DQ/2021 dt.02.08.2021	Deputy Commissioner, Yamuna Nagar. "For completion of IPB Street from house of Shri Anil Kumar to GMS in village Mandewala (Yamuna Nagar)."	4,90,000	BDPO, Partap Nagar
95	U.O.No.Sr. Secy/EM/354-DQ/2021 dt.02.08.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Phirni from house of Shri Shopin Sharma to house of Shri Pala Ram, Numberdar in Village Tugalpur."	3,00,000	BDPO, Chhachhrauli

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
96	U.O.No.Sr. Secy/EM/357-DQ/2021 dt.02.08.2021	Rampal S/o Shri Chuhar Singh r/o # 159, Bhagirath Colony Jagadhri District Yamuna Nagar. "For financial assistance for treatment of his son being a poor person suffering from heart disease."	50,000	BDPO, Jagadhri
97	U.O.No.Sr. Secy/EM/361-DQ/2021 dt.02.08.2021	Ram Murti W/o Shri Manjeet Singh r/o # 98/5, Durga Garden, Jagadhri District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	25,000	BDPO, Jagadhri
98	U.O.No.Sr. Secy/EM/365-DQ/2021 dt.02.08.2021	Rampal S/o Shri Bhullu Ram r/o village Katarwali District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	30,000	BDPO, Bilaspur
99	U.O.No.Sr. Secy/EM/369-DQ/2021 dt.02.08.2021	Urmila W/o Shri Jagpal r/o village Rampur Khadar District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	50,000	BDPO, Partap Nagar
100	U.O.No.Sr. Secy/EM/373-DQ/2021 dt.02.08.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Street from PWD road to hose of Shri Harpal Singh in village Rampur Khadar."	3,00,000	BDPO, Partap Nagar
101	U.O.No.Sr. Secy/EM/376-DQ/2021 dt.02.08.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Community hall (near guga Mari) for use of general public in village Mandkheri."	2,00,000	BDPO, Chhachh- rauli
102	U.O.No.Sr. Secy/EM/379-DQ/2021 dt.02.08.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Nala from house of Shri Surender Kumar to house of Shri Ram Kumar in village Lakkarmai Partappur (Mali Majra)."	2,00,000	BDPO, Partap Nagar
103	U.O.No.Sr. Secy/EM/382-DQ/2021 dt.11.08.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Street from house of Shri Rampal to house of Shri Kiran Pal in village Kot sarkari."	2,50,000	BDPO, Chhachh- rauli
104	U.O.No.Sr. Secy/EM/385-DQ/2021 dt.11.08.2021	Gujar Vikas Sabha (Regn. No. 845) Yamuna Nagar. "For maintenance of Park near Samrat Mihir Chowk for use of general public."	1,50,000	SDO(C) Jagadhri
105	U.O.No.Sr. Secy/EM/389-Q/2021 dt.11.08.2021	Gurjar Kalyan Sabha (Regn. No. 713) Kapal Mochan Tehsil Bilaspur District Yamuna Nagar. "For construction of Library & renovation of Dharamshala for use of general public."	5,00,000	SDO(C)Bilaspur
106	U.O.No.Sr. Secy/EM/393-DQ/2021 dt.11.08.2021	Soniya W/o Shri Sukhbir Singh R/o Village Tihano PO, Ledi District Yamuna Nagar. "For financial assistance for treatment of her son from being a poor person."	50,000	BDPO, Chhachh- rauli
107	U.O.No.Sr. Secy/EM/397-DQ/2021 dt.11.08.2021	Deputy Commissioner, Yamuna Nagar. "For construction of street from house of Shri Raj Kumar to tube well of Shri Joginder in village Kot Sarkari."	1,25,000	BDPO, Chhachh- rauli
108	U.O.No.Sr. Secy/EM/400-DQ/2021 dt.11.08.2021	Kuldeep Singh S/o Shri Jai Pal r/o village Mandkheri, District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	2,50,000	BDPO, Chhachh- rauli
109	U.O.No.Sr. Secy/EM/404-DQ/2021 dt.11.08.2021	Naresh Kumar S/o Shri Kalyan Singh r/o VPO, Kalesar District Yamuna Nagar. "For financial assistance for treatment of paralysis disease being a poor person."	1,00,000	BDPO, Partap Nagar
110	U.O.No.Sr. Secy/EM/409-DQ/2021 dt.11.08.2021	Narinder Singh S/o Shri Puran Singh r/o # 1415/16, Mukharjee Park, Radha Krishan Colony, Jagadhri District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	2,50,000	BDPO, Jagadhri
111	U.O.No.Sr. Secy/EM/413-DQ/2021 dt.11.08.2021	Deputy Commissioner, Yamuna Nagar. "For construction of street from main Gali to upto Govt. School in village Naggal Patti."	4,90,000	BDPO, Partap Nagar
112	U.O.No.Sr. Secy/EM/416-DQ/2021 dt.11.08.2021	Ajay Kumar S/o Shri Surjeet Singh r/o Village Karkauli, District Yamuna Nagar. "For financial assistance for treatment of Kidney being a poor person."	50,000	BDPO, Partap Nagar
113	U.O.No.Sr. Secy/EM/420-DQ/2021 dt.11.08.2021	Aarohan welfare sociaty, # 132, Professor Colony Yamuna Nagar (Regn. No. 00045). "For purchase of Electric Ricksha for use of handicapped person."	3,00,000	SDO(C) Jagadhri

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
114	U.O.No.Sr. Secy/EM/424-DQ/2021 dt.11.08.2021	Deputy Commissioner, Yamuna Nagar. “For construction of Community hall for use of general public in village Jatehri.”	4,95,000	BDPO, Chhachh- rauli
115	U.O.No.Sr. Secy/EM/427-DQ/2021 dt.11.08.2021	Deputy Commissioner, Yamuna Nagar. “For construction of Street from main PWD road to house of Shri Randhir Singh in village Tibbi Raiyan.”	4,90,000	BDPO, Partap Nagar
116	U.O.No.Sr. Secy/EM/428-Q/2021 dt.24.08.2021	Sushila W/o Shri Dalbir Singh r/o Village Khurdban Ward No. 04, District Yamuna Nagar. “For financial assistance for treatment of her Husband being a poor person suffering from cancer.”	30,000	BDPO, Radaur
117	U.O.No.Sr. Secy/EM/432-DQ/2021 dt.24.08.2021	Mahavir Sharma S/o Shri Sawan Ram r/o VPO, Munda Khera Yamuna Nagar. “For fianancial assistance for treatment being a poor person suffering from Kidney disease.”	30,000	BDPO, Chhachh- rauli
118	U.O.No.Sr. Secy/EM/436-DQ/2021 dt.24.08.2021	Welfare of Deaf Association, Yamuna Nagar (Regn. No. 0182), District Yamuna Nagar. “For promotion of sports activities.”	2,50,000	SDO(C) Jagadhri
119	U.O.No.Sr. Secy/EM/440-DQ/2021 dt.24.08.2021	Deputy Commissioner, Yamuna Nagar. “For construction of street from PWD road to house of Shri Tejpal in village Rampur Khadar.”	1,00,000	BDPO, Partap Nagar
120	U.O.No.Sr. Secy/EM/443-DQ/2021 dt.24.08.2021	Deputy Commissioner, Yamuna Nagar. “For completion of Nala for disposal of rainy water for drainage in village Yakubpur.”	4,90,000	BDPO, Partap Nagar
121	U.O.No.Sr. Secy/EM/446-DQ/2021 dt.24.08.2021	Deputy Commissioner, Hisar. “For construction of IPB street puliya of Raman Phogat to Chowk near house of Shri Vijay Kumar in village Dhandoor.”	5,00,000	BDPO, Adampur
122	U.O.No.Sr. Secy/EM/449-DQ/2021 dt.24.08.2021	Sahid Bhagat Singh Kusti Akhada avm Khel Samiti, Kalirawan (Regn. No. 02773), District Hisar. “For promotion of Sports activities.”	1,00,000	BDPO, Adampur
123	U.O.No.Sr. Secy/EM/424-A- DQ/2021 dt.24.08.2021	Haare Ka Sahara Charitable Trust (Regn. No. 10929), District Sirsa. “For promotion of sports & Cultural activities.”	5,00,000	SDO(C), Sirsa
124	U.O.No.Sr. Secy/EM/178-DQ/2021 dt.17.09.2021	Yamuna Nagar Jagadhari Auto/E –Rickshaw Welfare Association (Regd. No. 10882) District Yamuna Nagar. “For promotion of Cultural activities.”	2,50,000	SDO(C) Jagadhri
125	U.O.No.Sr. Secy/EM/457-DQ/2021 dt.26.08.2021	Deputy Commissioner, Yamuna Nagar. “(1) For construction of Rasta from main Gali to house of Shri Satish Kumar in village Chandpur Mazri (Araiyawala). (2)For construction of Rasta from PWD road to house of Rajesh Kumar in village Chandpur Mazri (Araiyawala)	4,50,000	BDPO Partap Nagar
126	U.O.No.Sr. Secy/EM/460-DQ/2021 dt.26.08.2021	Kajal U/G Salindro R/o Village Bahadurpur, District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	50,000	BDPO Partap Nagar
127	U.O.No.Sr. Secy/EM/464-DQ/2021 dt.26.08.2021	Deputy Commissioner, Yamuna Nagar. “For construction of street near house of Anand Choudhary in village Kalesar.”	1,00,000	BDPO Partap Nagar
128	U.O.No.Sr. Secy/EM/467-DQ/2021 dt.26.08.2021	Shammi S/o Shri Satish Kumar r/o Village Hassanpur, PO, Rampur Khadar District Yamuna Nagar. “For purchase of sports equipments for participating in games being a poor person.”	1,00,000	BDPO Partap Nagar
129	U.O.No.Sr. Secy/EM/471-DQ/2021 dt.07.09.2021	Deputy Commissioner, Yamuna Nagar. “For construction of street from Power House to Durga Mandir in village Spoliya Bass (Tajewala Panchayat).”	4,00,000	BDPO Partap Nagar
130	U.O.No.Sr. Secy/EM/477-DQ/2021 dt.07.09.2021	Ramesh Kumar S/o Shri Lotan Ram R/o Village Jaidhari PO, Pipli Majra District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	51,000	BDPO Partap Nagar
131	U.O.No.Sr. Secy/EM/481-DQ/2021 dt.10.09.2021	Deputy Commissioner, Yamuna Nagar. “For completion of BC Choupal in village Banjara Bass (Kalesar).”	1,20,000	BDPO Partap Nagar
132	U.O.No.Sr. Secy/EM/484-DQ/2021 dt.10.09.2021	Gram Panchayat, Jaidhar District Yamuna Nagar. “For completion of Rasta with footpath in GSSS, Jaidhar (Yamuna Nagar)	50,000	BDPO Partap Nagar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
133	U.O.No.Sr. Secy/EM/487-DQ/2021 dt.10.09.2021	Shri Ram S/o Shri Chaman Lal r/o village Taharpur Kalan District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	51,000	BDPO Chhachh-rauli
134	U.O.No.Sr. Secy/EM/490-DQ/2021 dt.16.09.2021	Deputy Commissioner, Yamuna Nagar. “For construction of Street with Drain near house of Shri Alibaaz in village Baagpat.”	1,50,000	BDPO Partap Nagar
135	U.O.No.Sr. Secy/EM/493-DQ/2021 dt.16.09.2021	Deputy Commissioner, Yamuna Nagar. “For construction of Street from house of Shri Yogi to house of Shri Ravinder Kumar in village Bahadurpur.”	1,80,000	BDPO Partap Nagar
136	U.O.No.Sr. Secy/EM/496-DQ/2021 dt.16.09.2021	Deputy Commissioner, Yamuna Nagar. “For construction of Street from house of Shri Kuku Mehta to house of Shri Azad Singh in village Bahadurpur.”	4,50,000	BDPO Partap Nagar
137	U.O.No.Sr. Secy/EM/499-DQ/2021 dt.16.09.2021	Deputy Commissioner, Yamuna Nagar. “For construction of Street from house of Shri Jagdish to the Khera Mandir in village Haider Pur.”	1,70,000	BDPO Chhachh-rauli
138	U.O.No.Sr. Secy/EM/502-DQ/2021 dt.16.09.2021	Deputy Commissioner, Yamuna Nagar. “For construction of Street from house of Shri Brij Mohan to house of shri Surender in Saraswati colony, Jagadhri District Yamuna Nagar.”	6,00,000	SDO(C) Jagadhri
139	U.O.No.Sr. Secy/EM/505-DQ/2021 dt.16.09.2021	Anushka Verma D/H/o Yogendra Verma r/o 25, Shivpuri Society, Jagadhri District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	40,000	SDO(C) Jagadhri
140	U.O.No.Sr. Secy/EM/453-DQ/2021 dt.26.08.2021	Rakhi W/o Shri Sandeep r/o Village Nawa Rajgarh PO, Rajgarh District Bhiwani. “For financial assistance for repair of house being a poor person.”	30,000	BDPO Bhiwani
141	U.O.No.Sr. Secy/EM/509-DQ/2021 dt.16.09.2021	Shee Chetan Dass Gau Sanvardhan Sansthan (Regn. No. 00150) Sangel, Ujina, District Nuh. “For construction of Shed & purchase of Fodder.”	5,00,000	SDO(C) Nuh
142	U.O.No.Sr. Secy/EM/513-DQ/2021 dt.28.09.2021	Deputy Commissioner, Yamuna Nagar. “For construction of street from house of Pala Ram to house of Prem Pal in Village Darpur.”	1,25,000	BDPO, Chhachh-rauli
143	U.O.No.Sr. Secy/EM/516-DQ/2021 dt.28.09.2021	D.A.V. College for Girls, Yamuna Nagar. “For construction of Hall for use of general public.”	2,51,000	SDO(C) Jagadhri
144	U.O.No.Sr. Secy/EM/520-DQ/2021 dt.22.10.2021	Padho Likho Badho (Regn. No. 7578) Jagadhri District Yamuna Nagar. “For promotion of Sports & Cultural activities.”	1,00,000	SDO(C) Jagadhri
145	U.O.No.Sr. Secy/EM/524-DQ/2021 dt.22.10.2021	Deputy Commissioner, Yamuna Nagar. “For repair of Nala in front of house of Shri Ram Kumar in village Bada Damopura.”	30,000	BDPO, Chhachh-rauli
146	U.O.No.Sr. Secy/EM/527-DQ/2021 dt.22.10.2021	Deputy Commisisoner, Yamuna Nagar. “For construction of street from main road to house of Shri Gurdev in village Bada Damopura.”	1,00,000	BDPO, Chhachh-rauli
147	U.O.No.Sr. Secy/EM/530-DQ/2021 dt.22.10.2021	Deputy Commisisoner, Yamuna Nagar. “For construction of street from house of Hussani in village Kansli.”	3,00,000	BDPO, Partap Nagar
148	U.O.No.Sr. Secy/EM/533-DQ/2021 dt.22.10.2021	Deputy Commisisoner, Yamuna Nagar. “For construction of Phirni from main road upto Mandir in village Karkauli.”	5,00,000	BDPO, Partap Nagar
149	U.O.No.Sr. Secy/ EM/539-DQ/ 2021 dt.28.10.2021	Chetan S/o Shri Vinod Kumar R/o # 462 W.No 11, Munda Majra, Jagadhri District Yamuna Nagar. “For Purchase of sports equipments for participating in games being a poor person.”	31,000	SDO(C) Jagadhri
150	U.O.No.Sr. Secy/ EM/543-DQ/ 2021 dt.28.10.2021	Deputy Commissioner, Yamuna Nagar. “For construction of street from main Phirni to house of Shri Julfan in Village Jattonwala.”	3,00,000	BDPO, Chhachh-rauli
151	U.O.No.Sr. Secy/ EM/546-DQ/ 2021 dt.28.10.2021	Deputy Commissioner, Yamuna Nagar. “For completion of Balmiki Dharamshala in Village Partap Nagar.”	2,51,000	BDPO, Partap Nagar
152	U.O.No.Sr. Secy/ EM/549-DQ/ 2021 dt.11.11.2021	Shree Vishavkarma Sabha (Regn. No. 00304) Jagadhri District Yamuna Nagar. “For Completion of Hall for use of general Pubilc.”	5,00,000	SDO(C) Jagadhri
153	U.O.No.Sr. Secy/ EM/553-DQ/ 2021 dt.11.11.2021	Shyam Lal S/o Shri Mam Chand r/o Village Bahadurpur District Yamuna Nagar. “For financial assistance for treatment of self being a poor person suffering from cancer.”	50,000	BDPO, Partap Nagar

Sr. No.	Authority No. & Date		Place and purpose	Amount Rs.	Executing Agency
1	2		3	4	5
154	U.O.No.Sr. Secy/ EM/557-DQ/ dt.11.11.2021	2021	Deputy Commissioner, Yamuna Nagar. "For construction of street from main Road to field of Ram Jatan in Village Damoli."	3,00,000	BDPO, Chhachhrauli
155	U.O.No.Sr. Secy/ EM/560-DQ/ dt.11.11.2021	2021	Deputy Commissioner, Yamuna Nagar. "For Construction of Nala from the house of Shri Sushil Walia upto Bijli Board office in Village Partap Nagar."	3,00,000	BDPO, Partap Nagar
156	U.O.No.Sr. Secy/ EM/563-DQ/ dt.11.11.2021	2021	Parveen Kumar S/o Shri Karam Singh r/o Village Bahadurpur District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	2,00,000	BDPO, Partap Nagar
157	U.O.No.Sr. Secy/ EM/567-DQ/ dt.11.11.2021	2021	Virbhan S/o Shri Chetu r/o # 136, Village Ghallaur Mazri, Block Radaur District Yamuna Nagar. "For financial assistance for treatment of his wife being a poor person suffering from cancer."	1,00,000	SDO(C) Radaur
158	U.O.No.Sr. Secy/ EM/-DQ/ 2021/ dt.28.10.2021	535	Gurjar Bhawan Society, Kaithal (Regn.No.00412) "For Completion of Gurjar Bhawan for use of general public."	10,00,000	SDO(C) Kaithal
159	U.O.No.Sr. Secy/ EM/571-DQ/ dt.17.11.2021	2021	Dhanvinder Kaur W/o Shri. Kamal Jit Singh R/o # 277/A, Amar Vihar, Jagadhri District Yamuna Nagar. "For financial assistance for treatment of Self being a poor person suffering from cancer."	50,000	SDO(C) Jagadhri
160	U.O.No.Sr. Secy/ EM/575-DQ/ dt.17.11.2021	2021	Om Parkash S/o Shri. Bachana Ram R/o Village Arjun Majra PO, Lalhari Kalan District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	51,000	SDO(C) Chhachhrauli
161	U.O.No.Sr. Secy/ EM/579-DQ/ dt.17.11.2021	2021	Shri Balaji Khatu Shyam Sewa Samiti (Regn. 831/17) Jagadhri District Yamuna Nagar. "For completetion of hall for use of general pubilic."	5,00,000	SDO(C) Jagadhri
162	U.O.No.Sr. Secy/ EM/583-DQ/ dt.17.11.2021	2021	Deputy Commissioner, Yamuna Nagar. "For completetion of street from main PWD road to house of Shri Randhir Singh in Village Tibbi Raiyan."	1,45,000	B.D.P.O Partap Nagar
163	U.O.No.Sr. Secy/ EM/586-DQ/ dt.17.11.2021	2021	Deputy Commissioner, Yamuna Nagar. "For completetion of street from house of Shri Nain Singh upto Puliya (rasta of Mandir) in Village Bahadurpur District Yamuna Nagar."	5,00,000	B.D.P.O Partap Nagar
164	U.O.No.Sr. Secy/ EM/589-DQ/ dt.17.11.2021	2021	Deputy Commissioner, Yamuna Nagar. "For flooring of tiles in front of SC Choupal near Guga Mari in Village Bahadurpur (Yamuna Nagar)."	4,00,000	B.D.P.O Partap Nagar
165	U.O.No.Sr. Secy/ EM/592-DQ/ dt.17.11.2021	2021	Bobí W/o Shri Som Parkash R/o VPO, Partap Nagar, District Yamuna Nagar "For financial assistance for repair of house being a poor person."	1,00,000	B.D.P.O Partap Nagar
166	U.O.No.Sr. Secy/ EM/596-DQ/ dt.17.11.2021	2021	Aarohan Welfare Society, # 132 Professor Colony, Yamuna Nagar (Regn.No.00045) "For promotion of Cultural & Sports activities."	2,00,000	SDO(C) Jagadhri
167	U.O.No.Sr. Secy/ EM/600-DQ/ dt.17.11.2021	2021	Deputy Commissioner, Yamuna Nagar. "For renovtion of Balmiki Choupal in Village Begampur District Yamuna Nagar."	1,50,000	B.D.P.O Partap Nagar
168	U.O.No.Sr. Secy/EM/603-DQ/2021 dt.29.11.2021		Pallo Devi W/o Shri Kurdiya Ram r/o VPO, Muzafat Kalan District Yamuna Nagar. "For financial assistance for treatment of her husband being a poor person(Surgery of legs)"	20,000	BDPO, Partap Nagar
169	U.O.No.Sr. Secy/EM/607-DQ/2021 dt.29.11.2021		Sumer Chand S/o Shri Chanu Ram r/o VPO, Muzafat Kalan District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	21,000	BDPO, Partap Nagar
170	U.O.No.Sr. Secy/EM/615-DQ/2021 dt.29.11.2021		Inderjeet Sharma S/o Shri Shakti Chand r/o Professor Colony, Jagadhri District Yamuna Nagar. "For financial assistance for treatment of Self being a poor person suffering from heart disease."	1,00,000	SDO(C), Jagadhri
171	U.O.No.Sr. Secy/EM/611-DQ/2021 dt.29.11.2021		Shree Krishan Gaushala (Regn. No. 1219) Village Bhuthan Kalan & Khurd District Fatehabad. "For construction of Shed & Purchase of fodder."	2,00,000	SDO(C), Fatehabad
172	U.O.No.Sr. Secy/EM/619-DQ/2021 dt.08.12.2021		Kanya Vidya Pracharni Sabha (Regd. No. 00054) VPO, Devdhar District Yamuna Nagar. "For construction of rooms Page 9 of 15 Mahavidyalaya in village Devdhar."	11,00,000	SDO(C) Bilaspur

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
173	U.O.No.Sr. Secy/EM/623-DQ/2021 dt.08.12.2021	Kanya Vidya Pracharni Sabha (Regd. No. 00054) VPO, Devdhar District Yamuna Nagar. "For construction of rooms in Gujar Kanya Vidya Mandir in village Devdhar."	11,00,000	SDO(C) Bilaspur
174	U.O.No.Sr. Secy/EM/627-DQ/2021 dt.08.12.2021	Dharam-Sthan Rakshak Committee (Regn. No. 240) Jaroda Gate, Jagadhri District Yamuna Nagar. "For construction of Community Hall for use of general public."	11,00,000	SDO(C) Jagadhri
175	U.O.No.Sr. Secy/EM/631-DQ/2021 dt.08.12.2021	Deputy Commissioner, Yamuna Nagar. "For construction of Shree Vishwakarma Bhawan in Village Partap Nagar (Yamuna Nagar)."	5,00,000	BDPO, Partap Nagar
176	U.O.No.Sr. Secy/EM/634-DQ/2021 dt.08.12.2021	Sakhi Foundation, Sarojini Colony District Yamuna Nagar (Regd No. 00834). "For purchase of sweing machine to poor person."	1,00,000	SDO(C) Jagadhri
177	U.O.No.Sr. Secy/EM/638-DQ/2021 dt.08.12.2021	Pinki W/o Shri Sanjay r/o Village Bahadurpur District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	20,000	BDPO, Partap Nagar
178	U.O.No.Sr. Secy/EM/642-DQ/2021 dt.08.12.2021	Deepak Kumar S/o Shri Kalu Ram r/o # 612, Santpura road, Model Town, Yamuna Nagar. "For financial assistance for treatment of his son being a poor person suffering from Kidney disease."	20,000	SDO(C) Jagadhri
179	U.O.No.Sr. Secy/ EM/646-DQ/2021 dt.20.12.2021	Alka R/o Vishavkarma Colony, Jagadhri District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	50,000	SDO(C), Jagadhri
180	U.O.No.Sr. Secy/ EM/650-DQ/2021 dt.20.12.2021	Sakshi Devi D/o Shri Pardeep Kumar R/o # 137, Masana Ranghran District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	20,000	SDO(C), Jagadhri
181	U.O.No.Sr. Secy/ EM/654-DQ/2021 dt.20.12.2021	Ram Kumar S/o Shri Dharam Pal R/o Village Brahman Majra (Khadri) District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	21,000	BDPO, Chhachhrauli
182	U.O.No.Sr. Secy/ EM/658-DQ/2021 dt.20.12.2021	Deputy Commissioner, Yamuna Nagar. "For Construction of street from main Gali to the house of Shri Kuldeep pal in village Shahzadwala."	50,000	BDPO, Partap Nagar
183	U.O.No.Sr. Secy/ EM/661-DQ/2021 dt.20.12.2021	Deputy Commissioner, Yamuna Nagar. "For Construction of street from house of Shri Yamin S/o Sh. Raham Tulla upto Kabristan in village Bahlolpur."	1,00,000	BDPO, Partap Nagar
184	U.O.No.Sr. Secy/ EM/664-DQ/2021 dt.20.12.2021	Deputy Commissioner, Yamuna Nagar. "For Construction of street from main road to the house of Shri Babboo in village Khadri."	5,00,000	BDPO, Chhachhrauli
185	U.O.No.Sr. Secy/ EM/667-DQ/2021 dt.20.12.2021	Kunal S/o Shri Padam Kant R/o # 727F Sector -18, HUDA Jagadhri District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	20,000	SDO(C), Jagadhri
186	U.O.No.Sr. Secy/ EM/671-DQ/2021 dt.20.12.2021	Shri Gowshalla Committee (Regn. No 00249) Chhotti Line, Matka Chowk, Jagadhri District Yamuna Nagar. "For purchase of fodder & construction of Hall for use of Cattle."	5,00,000	SDO(C), Jagadhri
187	U.O.No.Sr. Secy/ EM/675-DQ/2021 dt.20.12.2021	Shri Maha Maya Durga Mandir Sewa Samiti (Regn. No 00130) # Roop Nagar Colony, Jagadhri District Yamuna Nagar. "For Completion of Bhawan for use of general public."	2,51,000	SDO(C), Jagadhri
188	U.O.No.Sr. Secy/ EM/679-DQ/2021 dt.20.12.2021	Kumaresh Sharma W/o Sh. Pawan Sharma R/o # 387 Roop Nagar Colony, Jagadhri District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	10,000	SDO(C), Jagadhri
189	U.O.No.Sr. Secy/ EM/683-DQ/2021 dt.30.12.2021	Dayal Singh S/o Shri. Badhava Ram R/o Village Hafzi, District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	15,000	BDPO, Partap Nagar
190	U.O.No.Sr. Secy/ EM/686-DQ/2021 dt.30.12.2021	Jaswant Kaur W/o Shri. Sanddeep Saini R/o Shanti Colony, Jagadhri District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	10,000	SDO(C), Jagadhri

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
191	U.O.No.Sr. Secy/ EM/689-DQ/2021 dt.30.12.2021	Memta Devi S/o Shri. Satpal R/o Village Nathanpur PO, Rampur Khadar District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	10,000	BDPO, Partap Nagar
192	U.O.No.Sr. Secy/ EM/692-DQ/2021 dt.30.12.2021	Ashok Verma S/o Shri. Raj Kumar Verma R/o Raja Ram Colony, Jagadhri District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	10,000	SDO(C), Jagadhri
193	U.O.No.Sr. Secy/ EM/695-DQ/2021 dt.30.12.2021	Soran S/o Shri. Dharma R/o Village Rampur Khadar District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	50,000	BDPO, Partap Nagar
194	U.O.No.Sr. Secy/ EM/698-DQ/2021 dt.30.12.2021	Nara W/o Shri. Vakil Nath R/o Village Tajewala District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	15,000	BDPO, Partap Nagar
195	U.O.No.Sr. Secy/ EM/701-DQ/2021 dt.30.12.2021	Pardeep Kumar S/o Shri. Joginder Singh R/o Village Leda Khadar District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	10,000	BDPO, Chhachhrauli
196	U.O.No.Sr. Secy/ EM/704-DQ/2021 dt.30.12.2021	Sangeeta Devi W/o Shri. Satish Kumar R/o Village Bhilpura, PO, Pipli Majra District Yamuna Nagar. “For financial assistance for her Husband treatment of Shunt Malfunction being a poor person.”	51,000	BDPO, Partap Nagar
197	U.O.No.Sr. Secy/ EM/707-DQ/2021 dt.30.12.2021	Sushil Kumar S/o Shri. Kanwal Singh R/o Dashmesh Colony, Jagadhri District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	10,000	SDO(C), Jagadhri
198	U.O.No.Sr. Secy/ EM/710-DQ/2021 dt.30.12.2021	Shagun Sharma S/o Shri. Sajjan Kumar R/o old Anaj Mandi, Jagadhri District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	40,000	SDO(C), Jagadhri
199	U.O.No.Sr. Secy/ EM/713-DQ/2021 dt.30.12.2021	Govt. Sr. Sec. School, Partap Nagar District Yamuna Nagar. “For Construction of Boundry Wall and New Submersible Pump Connection .”	5,00,000	BDPO, Partap Nagar
200	U.O.No.Sr. Secy/ EM/717-DQ/2021 dt.30.12.2021	Jai City Residents Welfare Association (Regn. No 00695) Jagadhri District Yamuna Nagar. “For installation of Solar Street lights in Jai City Jagadhri.”	3,00,000	SDO(C) Jagadhri
201	U.O.No.Sr. Secy/ EM/721-DQ/2021 dt.30.12.2021	Neeta Devi W/o Shri. Mam Chand R/o Village Bhilpura, PO, Pipli Majra District Yamuna Nagar. “For financial assistance for treatment of Head injury being a poor person.”	30,000	BDPO, Partap Nagar
202	U.O.No.Sr. Secy/ EM/724-DQ/2021 dt.30.12.2021	Deputy Commissioner, Yamuna Nagar. “For Completion of BC Choupal for use of general public in Village Taruwala.”	5,00,000	BDPO, Chhachhrauli
203	U.O.No.Sr. Secy/ EM/731-DQ/2021	Sh Kirtan Kumar S/o Sh. Satpal VPO Kharwan District Yamuna Nagar. “For financial assistance for	30,000	SDO(C) Jagadhri
204	U.O.No.Sr. Secy/ EM/735-DQ/2021 dt.06.01.2022	Sh Cheti Ram S/o Sh. Sukh Ram R/o Mahavir Colony , District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	20,000	SDO(C) Jagadhri
205	U.O.No.Sr. Secy/ EM/739-DQ/2021	Sh Sunil Kumar S/o Sh. Chunni Lal R/o #92, Azad Nagar , District Yamuna Nagar. “For financial	20,000	SDO(C) Jagadhri
206	U.O.No.Sr. Secy/ EM/743-DQ/2021 dt.06.01.2022	Arya Samaj Kharwan (Regn. No 00890) District Yamuna Nagar. “For construction of Rooms for use of generl public.”	2,50,000	SDO(C) Jagadhri
207	U.O.No.Sr. Secy/ EM/747-DQ/2021 dt.06.01.2022	Arya Samaj Buria (Regn. No 6869), District Yamuna Nagar. “For Completion of Hall for use of generl public.”	2,50,000	SDO(C) Jagadhri
208	U.O.No.Sr. Secy/ EM/751-DQ/2021 dt.06.01.2022	Manju W/o Sh. Shiv Kumar R/o Village Tibbi Raiyan District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	15,000	BDPO, Partap Nagar
209	U.O.No.Sr. Secy/ EM/755-DQ/2021	Sh. Teenu S/o Sh. Baldev Raj R/o Balmiki Basti, Railway Road Jagadhri District Yamuna Nagar.	21,000	SDO(C) Jagadhri
210	U.O.No.Sr. Secy/ EM/759-DQ/2021 dt.06.01.2022	Ramesho W/o Sh. Jasvir, Village Begampur, PO - Devdhar, District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	20,000	BDPO, Partap Nagar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
211	U.O.No.Sr. Secy/ EM/763-DQ/2021 dt.06.01.2022	Sh. Bansi Lal S/o Sh. Janak Raj, VPO Khadri District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	20,000	BDPO, Chhachhrauli
212	U.O.No.Sr. Secy/ EM/767-DQ/2021 dt.06.01.2022	Deputy Commissioner, Yamuna Nagar. "For Construction of street from house of Sh. Anchal Kumar upto Govt. School in village Bahadurpur."	4,50,000	BDPO, Partap Nagar
213	U.O.No.Sr. Secy/ EM/770-DQ/2021 dt.06.01.2022	Deputy Commissioner, Yamuna Nagar. "For Construction of street from house of Shamshad to house of Rizwan in Village Jattonwala , District Yamuna Nagar ."	1,00,000	BDPO, Chhachhrauli
214	U.O.No.Sr. Secy/ EM/773-DQ/2021 dt.06.01.2022	Rekha Rani W/o Sh. Dalip Kumar, Village Jatheri District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	20,000	BDPO, Chhachhrauli
215	U.O.No.Sr. Secy/ EM/777-DQ/2021 dt.06.01.2022	Deputy Commissioner, Yamuna Nagar. "For Completion of BC Chaupal for use of general public in village Kalesar."	50,000	BDPO, Partap Nagar
216	U.O.No.Sr. Secy/ EM/780-DQ/2021 dt.06.01.2022	Deputy Commissioner, Yamuna Nagar. "For Construction of street from Ponta Sahib Road to Baithak of Sh. Mukesh Dhiman in Village Chhachhrauli."	5,00,000	BDPO, Chhachhrauli
217	U.O.No.Sr. Secy/ EM/783-DQ/2021 dt.06.01.2022	Sh Ragbir S/o Sh. Dhani Ram, R/o Village Tibbi Raiyan, District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	20,000	BDPO, Partap Nagar
218	U.O.No.Sr. Secy/ EM/787-DQ/2021	Sh Ramesh Kumar S/o Sh. Surmukh Singh, R/o #890, Shanti Colony, Hanuman Gate, Jagadhri	30,000	SDO(C) Jagadhri
219	U.O.No.Sr. Secy/ EM/795-DQ/2021 dt.13.01.2022	Deputy Commissioner, Yamuna Nagar. "For construction of Nala for drainage of water from Khera to field of Shri Suresh Kumar in village Shekhon Majra (Panchvat Bhilpura)."	1,50,000	BDPO, Partap Nagar
220	U.O.No.Sr. Secy/ EM/798-DQ/2021	Amit Kumar S/o Shri. Ram Lal, R/o Village Mehraipur, Jagadhri District Yamuna Nagar. "For	21,000	SDO(C) Jagadhri
221	U.O.No.Sr. Secy/ EM/802-DQ/2021 dt.13.01.2022	Deepu S/o Shri. Atar Singh, R/o Village Belgarh PO, Devdhar District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	15,000	BDPO, Partap Nagar
222	U.O.No.Sr. Secy/ EM/806-DQ/2021 dt.13.01.2022	Atar Singh S/o Shri. Bhula Ram , R/o Village Belgarh PO, Devdhar District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	15,000	BDPO, Partap Nagar
223	U.O.No.Sr. Secy/ EM/810-DQ/2021	Usha Rani W/o Shri. Manjit Lal, R/o #278/B, Saraswati Colony, Jagadhri District Yamuna Nagar.	15,000	SDO(C) Jagadhri
224	U.O.No.Sr. Secy/ EM/814-DQ/2021 dt.13.01.2022	Yashpal Singh S/o Shri. Nar Singh, R/o Village Muzafat Kalan, District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	21,000	BDPO, Partap Nagar
225	U.O.No.Sr. Secy/ EM/818-DQ/2021 dt.13.01.2022	Deputy Commissioner, Yamuna Nagar. "For Completion of street from Power House to Durga Mandir in Village Spoliya Bass (Tajewala Panchavat)."	2,00,000	BDPO, Partap Nagar
226	U.O.No.Sr. Secy/ EM/821-DQ/2021 dt.13.01.2022	Pooja Devi D/o Shri. Bhupal Singh, R/o Village Dasaura PO, Pipli Majra District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	31,000	BDPO, Partap Nagar
227	U.O.No.Sr. Secy/ EM/825-DQ/2021 dt.13.01.2022	Jashanpreet Kaur D/o Shri. Sukhdev, R/o VPO Partap Nagar District Yamuna Nagar. "For financial assistance for higher Education being a poor person."	20,000	BDPO, Partap Nagar
228	U.O.No.Sr. Secy/ EM/829-DQ/2021 dt.13.01.2022	Saurabh S/o Shri. Naresh Pal, R/o Village Brahman Majra (Khadri), District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	25,000	BDPO, Chhachhrauli
229	U.O.No.Sr. Secy/ EM/833-DQ/2021 dt.13.01.2022	Kavita Devi W/o Shri. Babu Ram, R/o Village Chuaharpur Kalan PO, Malikpur Khadar District Yamuna Nagar. "For financial assistance for treatment of her Husband being a poor person."	10,000	BDPO, Partap Nagar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
230	U.O.No.Sr. Secy/ EM/837-DQ/2021 dt.20.01.2022	Deputy Commissioner, Yamuna Nagar. "For Construction of street from Mandkheri ki Tapriyan to House of Smt. Mamta Sharma in Aggarsain Nagar, Extn.A(Opp. Uppal Mall) Jagadhri."	6,00,000	BDPO, Jagadhri
231	U.O.No.Sr. Secy/ EM/840-DQ/2021 dt.20.01.2022	Deputy Commissioner, Yamuna Nagar. "For Construction of Kashyap Dharamshala for use of general public in Village jatehri."	5,00,000	BDPO, Chhachhrauli
232	U.O.No.Sr. Secy/ EM/843-DQ/2021 dt.20.01.2022	Satish Pal S/o Shri. Sawan Ram, R/o Village Shahzadwala District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	20,000	BDPO, Partap Nagar
233	U.O.No.Sr. Secy/ EM/847-DQ/2021	Parkash Rani W/o Shri. Satpal R/o #586, W.No. 29, Roop Nagar Colony, Jagadhri District Yamuna	15,000	SDO(C) Jagadhri
234	U.O.No.Sr. Secy/ EM/851-DQ/2021 dt.20.01.2022	Nisha Devi D/o Shri. Mamu Ram, R/o Village Khurdban District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	15,000	BDPO, Radaur
235	U.O.No.Sr. Secy/ EM/855-DQ/2021	Sanno Devi W/o Shri. Ramesh Kumar, R/o Green Vihar Colony, District Yamuna Nagar. "For financial	11,000	SDO(C) Jagadhri
236	U.O.No.Sr. Secy/ EM/859-DQ/2021	Raja Ram S/o Shri. Sant Ram, R/o # 1170 Teli Majra, Jagadhri District Yamuna Nagar. "For	20,000	SDO(C) Jagadhri
237	U.O.No.Sr. Secy/ EM/727-DQ/2021	Aastha D/o Late Shri Manoj Kumar R/o # House No. 184/1, Indira Colony, Rohtak District Rohtak.	35,000	SDO(C) Rohtak
238	U.O.No.Sr. Secy/ EM/863-DQ/2022 dt.01.02.2022	Sanjiv Kumar S/o Sh. Darshan Lal R/o Village Thimon PO, Malikpur Khadar District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	20,000	BDPO, Chhachhrauli
239	U.O.No.Sr. Secy/ EM/867-DQ/2022 dt.01.02.2022	Jogi Samaj Kalyan Sabha (Regn. No.1918) Kapal Mochan Tehsil Bilaspur District Yamuna Nagar. "For construction of Hall for use of general public."	5,00,000	SDO(C), Bilaspur
240	U.O.No.Sr. Secy/ EM/871-DQ/2022 dt.01.02.2022	Suresh Kumar S/o Shri Jagan Nath R/o Village Tibbi Ariyan PO, Bakarwala District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	11,000	BDPO, Chhachhrauli
241	U.O.No.Sr. Secy/ EM/875-DQ/2022 dt.01.02.2022	Suman Sharma W/o Shri Raj Kumar R/o # 1/49, Ward No.2 Chhachhrauli District Yamuna Nagar. "For financial assistance for treatment of her husband suffering from cancer being a poor person."	2,00,000	BDPO, Chhachhrauli
242	U.O.No.Sr. Secy/ EM/879-DQ/2022 dt.01.02.2022	Rahul Ambedkar S/o Shri Malkiyat Singh R/o H.No 56/A, Village Garhi Banjara Jagadhri District Yamuna Nagar. "For financial assistance for Purchase of sports equipment."	16,000	SDO(C), Jagadhri
243	U.O.No.Sr. Secy/ EM/883-DQ/2022 dt.03.02.2022	Mangal Ram S/o Sh. Sadhu Ram R/o Village Muzafat Kalan District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	21,000	BDPO, Partap Nagar
244	U.O.No.Sr. Secy/ EM/887-DQ/2022 dt.03.02.2022	Sanjogita W/o Sh. Kehar Chand R/o Kami Majra, Shadipur, Jagadhri District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	11,000	SDO(C), Jagadhri
245	U.O.No.Sr. Secy/ EM/891-DQ/2022 dt.03.02.2022	Raj Rani W/o Sh. Raj Kumar # 129, Bharat Sewak Nagar, Jagadhri District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	10,000	SDO(C), Jagadhri
246	U.O.No.Sr. Secy/ EM/895-DQ/2022 dt.03.02.2022	Gurmail Singh S/o Sh. Rati Ram R/o Village Modhuwala PO, Udhamgarh Jagadhri District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	11,000	SDO(C), Jagadhri
247	U.O.No.Sr. Secy/ EM/899-DQ/2022 dt.03.02.2022	Somdutt S/o Shri. Harphool Singh R/o Village Salempur Khadar District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	21,000	BDPO, Chhachhrauli
248	U.O.No.Sr. Secy/ EM/903-DQ/2022 dt.03.02.2022	Surender Kumar S/o Shri. Ramdiya R/o Village Chahdo District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	11,000	BDPO, Chhachhrauli

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
249	U.O.No.Sr. Secy/ EM/907-DQ/2021 dt.03.02.2022	Lovely Rani W/o Shri. Raman Kumar R/o # W.No.16 Vishwakarma Colony, Jagadhri District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	10,000	SDO(C), Jagadhri
250	U.O.No.Sr. Secy/ EM/911-DQ/2022 dt.03.02.2022	Karambir S/o Shri.Veer Dass R/o Village Ledi District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	20,000	BDPO, Chhachhrauli
251	U.O.No.Sr. Secy/ EM/915-DQ/2022 dt.03.02.2022	Rajinder singh S/o Shri. Sewa Ram R/o Village Bhangera District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	11,000	BDPO, Partap Nagar
252	U.O.No.Sr. Secy/ EM/919-DQ/2022	Rajkali W/o Shri. Dharam Pal R/o # 907, Shanti Colony, Jagadhri District Yamuna Nagar. “For	10,000	SDO(C) Jagadhri
253	U.O.No.Sr. Secy/ EM/923-DQ/2022	Omwati W/o Sh. Om Parkash R/o # 906, Shanti Colony, Jagadhri District Yamuna Nagar. “For	10,000	SDO(C) Jagadhri
254	U.O.No.Sr. Secy/ EM/927-DQ/2022	Sunita Devi W/o. Rang Lal R/o # 2429, Vijay Colony, Jagadhri District Yamuna Nagar. “For	10,000	SDO(C) Jagadhri
255	U.O.No.Sr. Secy/ EM/931-DQ/2022	Mohit Bansal S/o. Sh. Pareevn Kumar R/o # 939 Lathmaran Gali, Jagadhri District Yamuna Nagar.	15,000	SDO(C) Jagadhri
256	U.O.No.Sr. Secy/ EM/935-DQ/2022 dt.03.02.2022	Poonam Devi W/o. Sh. Surender Kumar R/o Village Chuaharpur Kalan District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	20,000	BDPO, Partap Nagar
257	U.O.No.Sr. Secy/ EM/939-DQ/2022	Rani W/o. Sh. Ashok Kumar R/o # 935 Lathmaran Gali, Jagadhri District Yamuna Nagar. “For financial	10,000	SDO(C) Jagadhri
258	U.O.No.Sr. Secy/ EM/943-DQ/2022	Rajesh Kumar S/o. Sh. Sikander Lal R/o # 470 East Bhatia Nagar, Jagadhri District Yamuna Nagar. “For	10,000	SDO(C) Jagadhri
259	U.O.No.Sr. Secy/ EM/947-DQ/2022 dt.03.02.2022	Suresho W/o. Sh. Yashpal R/o Village, Damopura Kalan PO, Khadri District Yamuna Nagar. “For financial assistance for treatment suffering from cancer being a poor person.”	30,000	BDPO, Chhachhrauli
260	U.O.No.Sr. Secy/ EM/951-DQ/2022 dt.24.02.2022	Ajay S/o Sh. Rajkumar R/o Village Bahadurpur, PO, Partap Nagar, District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	51,000	BDPO, Partap Nagar
261	U.O.No.Sr. Secy/ EM/955-DQ/2022 dt.24.02.2022	Patesar Kumar S/o Sh. Ram Bahadur R/o # 737Basant Nagar Jagadhri District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	1,00,000	SDO(C), Jagadhri
262	U.O.No.Sr. Secy/ EM/963-DQ/2022 dt.24.02.2022	The Jagadhri Cooperative House Buiding Society Ltd. Jagadhri (Regn. No.42) District Yamuna Nagar. “For Completion of Community Hall in Shivpuri Colony for use of general public.”	5,00,000	SDO(C), Jagadhri
263	U.O.No.Sr. Secy/ EM/967-DQ/2022 dt.24.02.2022	Govt. College, Chhachhrauli District Yamuna Nagar. “For augmentation of Computer Labs and promotion of sports activities.”	5,00,000	BDPO, Chhachhrauli
264	U.O.No.Sr. Secy/ EM/971-DQ/2022	Jaida W/o Sh. Jai Chand R/o Village Chhota Bans (Radauri), District Yamuna Nagar. “For financial	11,000	BDPO, Radaur
265	U.O.No.Sr. Secy/ EM/975-DQ/2022 dt.24.02.2022	Krishana W/o Sh. Jai Kumar R/o Village Baniyawala District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	11,000	BDPO, Partap Nagar
266	U.O.No.Sr. Secy/ EM/979-DQ/2022 dt.24.02.2022	Parveen Kumar S/o Sh. Soran Singh R/o Village Manbharwala District Yamuna Nagar. “For financial assistance for repair of house being a poor person.”	51,000	BDPO, Partap Nagar
267	U.O.No.Sr. Secy/ EM/986-DQ/2022 dt.24.02.2022	Deputy Commissioner, Yamuna Nagar District Yamuna Nagar. “For construction of Shed and flooring of tiles in Shamshan Ghat in Village Shahzadwala.”	3,00,000	BDPO, Partap Nagar
268	U.O.No.Sr. Secy/ EM/989-DQ/2022 dt.24.02.2022	Deputy Commissioner, Yamuna Nagar District Yamuna Nagar. “For construction of Nala from House of Sh. Mange Ram to the house of Sh. ILAM Singh in Village Bahadurpur.”	4,08,000	BDPO, Partap Nagar
269	U.O.No.Sr. Secy/ EM/959-DQ/2022 dt.24.02.2022	Adampur vyapaar Mandal, Mandi Adampur (Regn.No. 01171) District Hisar. “For Purchase of fodder for Shree Krishan Gaushala in Mandi Adampur.”	2,00,000	BDPO, Adampur

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
270	U.O.No.Sr. Secy/ EM/983-DQ/2022 dt.24.02.2022	Deputy Commissioner, Kurukshetra District Kurukshetra. “For construction of street from House of Smt. Ramrati to house of Sh. Prem in village Kakrala Gujran.”	70,000	BDPO, Pehowa

Allocation of Discretionary Grants sanctioned by Sh. Ranjit Singh, Hon'ble Power Minister, Haryana, Chandigarh for the financial year 2021-22.				
Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.01 dt.23.04.2021	Deputy Commissioner, Sirsa. "For Purchase of CCTV Cameras for installation in Sirsa City."	16,00,000	SDM Sirsa
2	U.O.No.01 dt.02.04.2021	Deputy Commissioner, Sirsa. "For Purchase of Medical Equipments for Covid Protection & Sanitization."	25,00,000	SDM Sirsa
3	U.O.No.03 dt.20.05.2021	Deputy Commissioner, Sirsa. "For Purchase of Medical Equipments for Covid Protection & Sanitization."	25,00,000	SDM Sirsa
4	U.O.No.04 dt.20.05.2021	Deputy Commissioner, Fatehabad. "For Purchase of Medical Equipments for Covid Protection & Sanitization."	25,00,000	SDM Fatehabad
5	U.O.No.05 dt.27.05.2021	Sewa Bharti, Fatehabad (Regd. No. 06673), Distt. Fatehabad. "For purchase of Medical Equipments for Covid Protection & Sanitization."	3,00,000	SDM Fatehabad
6	U.O.No.06 dt.15.06.2021	Bhai Kanhaiya Manav Seva Trust, Regd. No. 2159, Mall Godown Road, Sirsa. "For construction the Bhai Kanhaiya Seva Trust."	11,00,000	SDM Sirsa
7	U.O.No.07 dt.15.06.2021	The Bachar Water user association RD 2622-R BacharNathor Link Channel Regd. No. 01559, vill. Bacher District Sirsa.	15,00,000	SDM Ellenabad
8	U.O.No.13 dt.15.06.2021	Gopal GovanshSewa Samiti, Arniawali (Regd. No. 446), Distt. Sirsa. "For construction of shed."	2,00,000	SDM Sirsa
9	U.O.No.14 dt.15.06.2021	Shri. Radha Krishan Goshala, Goriwala (Regd. No. HR011-2014-00501). "For construction of shed."	2,00,000	SDM Dabwali
10	U.O.No.08 dt.15.06.2021	Sh. Maharaja AgarsenCharitable Trust Regd. No. 4819 Narnaul Distt. Mahendergarh. "For construction of Hall."	11,00,000	SDM Narnaul
11	U.O.No.09 dt.15.06.2021	Krishan Bal Gopal GaoshalaBihali, Regd. No. HR012OS108 Distt. Mohindergarh (Haryana). "For construction of shed."	2,00,000	SDM Narnaul
12	U.O.No.10 dt.15.06.2021	Shri Krishan Gaoshala Samiti Kanina, Regd. No. HR2012/13 00S79 Distt. Mohindergarh (Haryana). "For construction of shed."	2,00,000	SDM Narnaul
13	U.O.No.11 dt.15.06.2021	Bharti public Sr. Sec. School Kultajpur Road, Narnaul, Haryana, (Regd. No. HR0122013000V5), Distt. Mahendergarh.	2,50,000	SDM Narnaul
14	U.O.No.12 dt.15.06.2021	Superintendent Jail, Yamuna Nagar, District Yamuna Nagar. "For purchase of Library Books."	2,00,000	SDM Yamuna Nagar
15	U.O.No.15 dt.23.06.2021	Abhiyan Foundation, (Regd. No. 00269), Pragati Nagar, Sonipat, District Sonipat. "For purchase of office furniture."	3,25,000	SDM Sonipat
16	U.O.No.16 dt.01.07.2021	Adarsh Brahman Sabha, Regd. No. 147, Bhagwan Parshuram Library (Near Vedic kanya School), Jacompura, Gurugram.	11,00,000	SDM Gurugram
17	U.O.No.17 dt.01.07.2021	Shri ShyamGauraksha Dal Memorial Trust, Regd. No. 4422, Near Saria Factory, dabwali Road, Sirsa. "For purchase of shed."	2,00,000	SDM Sirsa
18	U.O.No.18 dt.12.07.2021	GraminYuva Club Vill. Chakka, Regd. No. HR/11/2018/01931, Distt. Sirsa (Haryana). "To Purchase the shed."	2,00,000	SDM Ellenabad
19	U.O.No.19 dt.12.07.2021	Gramin Panchayat Mangala, District Sirsa. "To Purchase the equipments of Gym/Sports."	2,00,000	SDM Sirsa
20	U.O.No.20 dt.12.07.2021	Shri Radha Krishan GaoshalaVill. Kussar, Regd. No. HR-843, Distt. Sirsa (Haryana). "For construction of shed."	3,00,000	SDM Ellenabad
21	U.O.No.21 dt.02.08.2021	Ghoranwali Warriors Club, Vill. Ghorianwali District Sirsa (Regd. No. 01876). "For Plantation for cleanliness and social work."	3,00,000	SDM Ellenabad
22	U.O.No.23 dt.02.08.2021	Shri Krishan Parnami Gaushala, Gigorani, (Regd. No. 01955), Distt. Sirsa. "For purchase of fodder."	1,00,000	SDM Sirsa
23	U.O.No.24 dt.02.08.2021	The FatehpuriaMehmadhpuria Water User Association RD76543-R Bani Disty. Vill. Mehmadhpuria District Sirsa, (Regd. No. 124-2003-04). "For construction of FatehpuriaMehmadhpuria outlet RD No. 76543-R Bani Disty."	10,00,000	SDM Ellenabad
24	U.O.No.25 dt.02.08.2021	Shree Shiv Ganesh Gomata Suraksha, Vill. KhaiShergarh District Sirsa (Regd. No. 01329). "For purchase of water tanker for gaushala."	1,20,000	SDM Sirsa
25	U.O.No.27 dt.02.08.2021	Maharani Sati Dadi GauSewa Samiti, Village, Kumharia, District Sirsa (Regd. No. 02010). "For purchase of water tanker."	1,20,000	SDM Sirsa
26	U.O.No.28 dt.02.08.2021	Shri Krishan Gopal Gaushala, Vill. BijjuWali, District Sirsa (Regd. No. 210(2012-13). "For purchase of water tanker for gaushala."	1,20,000	SDM Dabwali
27	U.O.No.29 dt.02.08.2021	Shri Krishan Parnami Gaushala, Vill. Jasanania, District Sirsa (Regd. No. 02474). "For purchase of water tanker for gaushala."	1,20,000	SDM Ellenabad

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
28	U.O.No.26 dt.02.08.2021	Shree Gopal Gaushala Gaushala Road Narnaul, District Mahendergarh (Regd. No. HRNNL-2015OS153). “For purchase of Fodder & construction of Shed.”	5,00,000	SDM Narnaul
29	U.O.No.22 dt.02.08.2021	Sambharye Foundation, Bali Nagar District Palwal, (Regd. No. HR2015NPL054401). “For improve of Cultural Activities, organise the blood donation camp, distribution of	3,00,000	SDM Palwal
30	U.O.No.30 dt.05.08.2021	Namdhri Gaushala Tibba Firm (Regd. No. 90) Distt. Sirsa. “To construct the way from PWD Road to Gaushala Gate with Inter lock Tiles.”	15,00,000	SDM Ellenabad
31	U.O.No.31 dt.05.08.2021	Shri Amarnath Gaushala (Regd. No. 00759) Distt. Sirsa. “For purchase of Water Tanker for Gaushala.”	1,20,000	SDM Ellenabad
32	U.O.No.32 dt.05.08.2021	Siri Banke Bihari Gaushala (Regd. No. 00823) Distt. Sirsa. “For purchase of Water Tanker for Gaushalla.”	1,20,000	SDM Ellenabad
33	U.O.No.33 dt.05.08.2021	SGHS College (Ref. No. G-117/21/564) Distt. Sirsa. “To construct the way from PWD Road to Hockey Astrotrurf with	12,00,000	SDM Ellenabad
34	U.O.No.34 dt.05.08.2021	Shri Krishan Goshala Khajakhera (Regd. No. 00844)Distt. Sirsa. “For purchase of Water Tanker for Goushala.”	1,20,000	SDM Ellenabad
35	U.O.No.35 dt.05.08.2021	Shree Radha Krishan Gaushala (Regd. No. SRS 291) Distt. Sirsa. “For construction of Shed.”	2,00,000	SDM Sirsa
36	U.O.No.36 dt.05.08.2021	Baba BalaSamandha Wala Gowshala Samiti (Regd. No. 00360) Distt. Sirsa. “For construction of Shed.”	2,00,000	SDM Sirsa
37	U.O.No.38 Dt. 20.08.2021	Shree Ram Bhagat Hanuman Gaushala (Regd. No. 359). “For purchase the Water Tanker for Gaushala.”	1,20,000	SDM Dabwali
38	U.O.No.39 Dt. 20.08.2021	Jai Bharat yuva Club, FatehpuriaNiyamat Khan (Regd. No. SRS391) Distt. Sirsa. “To construct the way (Rasta) from	3,00,000	SDM Sirsa
39	U.O.No.37 Dt. 12.08.2021	Indian Journalist Union, 1188/13, Urban Estate District Karnal (Ref. No. IJU09/2021). “For Promotion of Cultural	3,00,000	SDM Karnal
40	U.O.No.40 dt.03.09.2021	Shri Krishan Gaushala Seva Samiti Sahuwala District Sirsa (Regd. No.02479/2018). “For Construction of Shed &	7,00,000	SDM Sirsa
41	U.O.No.41 dt.26.08.2021	Ch. Devi Lal Gaushala, Khajakhera, District Sirsa (Regd. No. 1576).m “ For purchase of Fodder & construction of Shed.”	5,00,000	SDM Sirsa
42	U.O.No.42 dt.31.08.2021	Harre ka Sahara Charitable Trust, Bansal Colony Sirsa (Regd. No. 10929). “For purchase of Sewing Machine and School Dress for Distribution in poor persons/students.”	11,00,000	SDM Sirsa
43	U.O.No.43 dt.03.08.2021	Shri Durga Gaushala Samiti, Vill. Pipli, District Sirsa (Regd. No. 53). “For purchase of fodder.”	2,00,000	SDM Dabwali
44	U.O.No.44 dt.03.09.2021	Malwa Social Welfare Club, Sahuwala District Sirsa (Regd. No. 01327). “For purchase of Gym/Sports Items & Uniforms to be supplied to poor school children	7,00,000	SDM Sirsa
45	U.O.No.45 dt.03.09.2021	Shri Krishan Gaushala, PanniwalaMota, District Sirsa (Regd. No. 00160). “For purchase of fodder & Water Tanker for Gaushala.”	8,20,000	SDM Sirsa
46	U.O.No.46 dt.03.09.2021	Shri Krishan Parnami Gaushala, Rattakhera Rajpura District Sirsa (Regd. No. 01400). “For purchase of fodder & Water	8,00,000	SDM Dabwali
47	U.O.No.47 dt.03.09.2021	Shree Gopal GovanshSewa Samiti Mirpur District Sirsa (Regd. No. 1906). “For purchase of fodder.”	1,00,000	SDM Sirsa
48	U.O.No.48 dt.16.09.2021	Baba Bhuman Shah Seva Samiti, Dhanoor District Sirsa (Regd. No.01497). “For Purchase of office furniture for	2,00,000	SDM Ellenabad
49	U.O.No.49 dt.16.09.2021	Baba Somnath Gaushala, Jodhpuria District Sirsa (Regd. No. 01355).m “ To dig up & establish a tubewell for water	1,20,000	SDM Sirsa
50	U.O.No.50 dt.16.09.2021	Advance Yuva Club, Panjuana District Sirsa (Regd. No.01643). “For Purchase of Gym / Sports Items.”	2,00,000	SDM Sirsa
51	U.O.No.51 dt.16.09.2021	Yuva Club Lakshya 2020, Khairekan District Sirsa (Regd. No HR-11-2018- 02454). “For Purchase of Gym / Sports Items.”	2,00,000	SDM Sirsa
52	U.O.No.52 dt.16.09.2021	Super Yuva Club, Jhorarnali District Sirsa (Regd. No. 02800). “For Purchase of Gym / Sports Items.”	2,00,000	SDM Sirsa
53	U.O.No.53 dt.16.09.2021	Sh. Krishan Gaushala, Village Shekhupuria, District Sirsa (Regd. No.01498). “For Construction of the main gate and boundary wall of Shri Krishan Gaushala.”	10,00,000	SDM Sirsa
54	U.O.No.54 dt.16.09.2021	Umeed Club, Bani District Sirsa (Regd. No. 01862). “For Purchase of Gym / Sports Items.”	2,00,000	SDM Sirsa
55	U.O.No.55	Bhai Kanhiya ji Yuva Club, Bamboor, District Sirsa (Regd. No.	2,00,000	SDM

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.16.09.2021	413). "For Purchase of Gym / Sports Items."		Sirsa
56	U.O.No.56	Olympic Footwall and Sports Yuva Club, , Village Panniwala Motta District Sirsa (Regd. No. 1626/366). "For Promote the Sports and cultural activities "	2,00,000	SDM
	dt.16.09.2021			Sirsa
57	U.O.No.57	Shahid Udham Singh Vikas Mandal, Maujdin District Sirsa (Regd. No. 725). "For Purchase of Gym / Sports Items."	2,00,000	SDM
	dt.16.09.2021			Sirsa
58	U.O.No.58	Sh. Krishan Gaushala, District Sirsa (Regd. No.00754). "For construction of Shed."	5,00,000	SDM
	dt.16.09.2021			Sirsa
59	U.O.No.59	Sh. Krishan Parnami Gaushala &Nandishala, KhuiyanNepalpur, District Sirsa (Regd. No.01342) "For Construction of Shed & Purchase of foddors "	5,00,000	SDM
	dt.16.09.2021			Sirsa
60	U.O.No.60	Jai Hind Yuva Club, Bacher District Sirsa (Regd. No. 158948) "For Purchase of Gym / Sports Items."	2,00,000	SDM
	dt.16.09.2021			Sirsa
61	U.O.No.63	Shri. Durga Gaushala, MamerKhera, District Sirsa (Regd. No.00257). "For construction of Shed."	5,00,000	SDM
	dt.24.09.2021			Sirsa
62	U.O.No.64	Shri Shri 1008 Baba Motinath Gaushala, Nathor District Sirsa (Regd. No.01435). "For construction of floors by interlocking Tiles & Purchase of Water Tanker for Gaushala."	7,70,000	SDM
	dt.24.09.2021			Sirsa
63	U.O.No.65	BudhabhavanaYuva Club, Budhabhavana District Sirsa (Regd. No. 02564) "For Purchase of Gym / Sports Items."	2,00,000	SDM
	dt.24.09.2021			Sirsa
64	U.O.No.66	Baba Bhuman Shah Sewa Samiti, Dhanoor District Sirsa (Regd. No. 01497). "For Purchase of Gym / Sports Items."	2,00,000	SDM
	dt.24.09.2021			Ellenabad
65	U.O.No.67	NandishalaKelnia, Village Kelnia District Sirsa (Regd. No.01592). "For construction of of Floor for safe shelter of	11,00,000	SDM
	dt.28.09.2021			Sirsa
66	U.O.No.69	Shree. Krishan Parnami Gaushala &Nandishala, Sewa Samiti, Balasar, District Sirsa (Regd. No.1879/2017) "For Purchase of	2,00,000	SDM
	dt.28.09.2021			Ellenabad
67	U.O.No.61	Smit. Silochana W/O Om Parkash, # 169 Chindaliya, Narnaul District Mahendergarh . "For.financial assistance Repair of Damaged House being poor."	2,00,000	SDM
	dt.24.09.2021			Narnaul
68	U.O.No.62	Sh. Balwan Singh S/O Bharthu Ram, R/o 1206, Kuldeep Nagar, Kabri Road, Panipat District Panipat. "For financial assistance Repair of Damaged House being poor."	1,00,000	SDM
	dt.24.09.2021			Panipat
69	U.O.No.68	Baba ShyampuriAadarsh Gaushala, Dharsul District Fatehabad (Regd. No.000369). "For Purchase of Fodder."	1,00,000	SDM
	dt.28.09.2021			Tohana
70	U.O.No.70	Shree Gaushala, Saladairy, Datta District Hisar (Regd. No.2968). "For Installation of LT Electricity connection for	4,27,000	SDM
	dt.29.09.2021			Hansi
71	U.O.No.71	Sh. Krishan Chander Gaushala, Bani District Sirsa (Regd. No. 00211). "For purchase of fodder."	2,00,000	SDM Sirsa
	dt.11.10.2021			
72	U.O.No.72	Shree Gaushala, RisaliaKhera District Sirsa (Regd. No. 00109). "For purchase of fodder."	1,00,000	SDM Dabwali
	dt.11.10.2021			
73	U.O.No.73	Shri Radha Krishan Goshala, Goriwala District Sirsa (Regd. No. HR011-2014-00501). "For purchase of fodder."	2,00,000	SDM Dabwali
	dt.11.10.2021			
74	U.O.No.74	Kranti Kari Yuva Club, Nathor, District Sirsa (Regd. No. 207917). "For promote of the cultural activities and organised the blood donation camp."	5,00,000	SDM Ellenabad
	dt.11.10.2021			
75	U.O.No.75	Dr. APJ Abdul Kalam Education Trust, Kharian, District Sirsa (Regd. No. 2247). "For purchase of office furniture and library books for poor people."	2,00,000	SDM Ellenabad
	dt.11.10.2021			
76	U.O.No.76	SahidUdham Singh Yoth Club, Maujdin District Sirsa (Regd. No. 01861). " For purchase of Gym/Sports Items,"	2,00,000	SDM Sirsa
	dt.11.10.2021			
77	U.O.No.77	Water User Association RD76543-R Bani Disty. Village Mehmadhpuria-Fatehpuria District Sirsa (Regd. No. 01866). "For construction of FatehpuriaMehmadhpuria outlet RD No. 76543-R Bani Branch District Sirsa for irrigation of fields "	5,00,000	SDM Ellenabad
	dt.11.10.2021			
78	U.O.No.78	Jan Kalyan Samiti, MammerKhera District Sirsa (Regd. No. 318). " For purchase of Gym/Sports Items,"	2,00,000	SDM Ellenabad
	dt.11.10.2021			
79	U.O.No.80	BhagSh Krishan Gaushala Sewa Samiti, Chautala, District Sirsa (Regd. No. 282). "For construction of Main Gate and Boundary wall of Gaushala & purchase of fodder.	15,00,000	SDM Dabwali
	dt.11.10.2021			
80	U.O.No.79	Federation of Senior Citizens Welfare Forums, Gurugram (Regd. No. 00530). "For organising Medical Check up Camps	11,00,000	SDM Gurugram
	dt.11.10.2021			
81	U.O.No.82	Jai Bharat Yuva Club FatehpuriyaNimat Khan (Regd. No. SRS391). Distt. Sirsa. "For purchase of GYM/Snoorts items.	8,50,000	SDM Sirsa

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	dt.02.11.2021	~~Shri Krishna Chander Gaushala, Gram Bani, District Sirsa (Regd. No. 00211). "For construction of floors with~~		
82	U.O.No.83	Gram Panchayat Mammerkhera Distt. Sirsa. "To lay underground pipe line for drinking water from the Dhani of sardar darshan to the Dhani of Ram Dhan. Aadram and Om	7,50,000	SDM Ellenabad
	dt.02.11.2021			
83	U.O.No.84	Gram Panchayat Shekupuriya, District Sirsa. "To lay underground Pipe-Line for sewage Water."	5,00,000	SDM Sirsa
	dt.02.11.2021			
84	U.O.No.85	Gramin Gaushala, Alikan District Sirsa, (Regd. No. 199). "For purchase of fodder."	2,00,000	SDM Sirsa
	dt.02.11.2021			
85	U.O.No.81	Sewa Bharti Haryana Pardesh (Regd. No. 6673). Distt. Karnal. "For construction of Building for public use."	15,00,000	SDM Karnal
	dt.26.10.2021			
86	U.O.No.86	Shri Krishan Chander Gaushala, Gram Bani, District Sirsa (Regd. No. 00211). "For construction of floors with	3,00,000	SDM Sirsa
	dt.25.11.2021			
87	U.O.No.87	Baba Bhuman Shah Sewa Samiti, Dhanoor District Sirsa (Regd. No. 01497). "For construction of Community Centre in Bawaria Mohalla Dhanoor."	15,00,000	SDM Ellenabad
	dt.25.11.2021			
88	U.O.No.88	Shri Krishan Gaushala, Ghoranwali District Sirsa (Regd. No. 01896). " For purchase of fodder."	1,00,000	SDM Ellenabad
	dt.25.11.2021			
89	U.O.No.89	Shri Krishan Bhagwan Gaushala Samitee, Abub Shahar, District Sirsa (Regd. No. 3087). "For purchase of Fodder."	1,20,000	SDM Dabwali
	dt.25.11.2021			
90	U.O.No.90	Baba Som Nath Yuva Club, Jodhpuria, District Sirsa (Regd. No. 01890). "For purchase of Gym/Sports Items and construction of Small bridge at Rattan Khera Kharif Channel."	8,00,000	SDM Ellenabad
	dt.25.11.2021			
91	U.O.No.92	Executive Engineer Panchayati Raj Sirsa, Distt. Sirsa. "For construction of shed for public use at Panchayati Land near Dera Baba Moonga Nath Vill. Kharian "	50,00,000	SDM Sirsa
	dt.26.11.2021			
92	U.O.No.91	Mahavidyala Gurukul, Jhajjar (Regd. No. 727), District Jhajjar. "For construction of Boundary wall."	11,00,000	SDM Jhajjar
	dt.25.11.2021			
93	U.O.No.93	Executive Engineer Panchayati Raj, Sirsa. "For construction of Street from Dada Bhomia Mandir to the house of Sehdev BarabarFirniBanwala Vill. Chakkan District Sirsa."	25,00,000	SDM Ellena-bad
	dt.08.12.2021			
94	U.O.No.94	Sarpanch Gram Panchayat, Peerkhara District Sirsa. "For construction and Beatification of Park in Vill. Moranwali	3,00,000	SDM Ellena-bad
	dt.08.12.2021			
95	U.O.No.95	Executive Engineer Panchayati Raj, Sirsa. "For construction of near the house of Pritivi Singh Mothsara S/o Sh.	7,00,000	SDM Ellena-bad
	dt.08.12.2021			
96	U.O.No.96	Shree Ram Bhagat Hanuman Gaushala, Vill. Nuhiyanwali District Sirsa (Regd. No. 359). "For purchase of fodder."	5,00,000	SDM Dabwali
	dt.08.12.2021			
97	U.O.No.97	Shri Radha Krishan GaoshalaVill. Kussar, (Regd. No. HR-843, Distt. Sirsa (Haryana). "For purchase of fodder."	3,00,000	SDM Ellena-bad
	dt.08.12.2021			
98	U.O.No.98	Shri Hari Ram Gaushala, Burj Bhangu, District Sirsa, (Regd. No. 01785). "For construction of Shed."	3,00,000	SDM Sirsa
	dt.08.12.2021			
99	U.O.No.99	Ghoranwali Warriors Club, Ghoranwali District Sirsa (Regd. No. 01876). "For levelling the sports ground in Vill.	1,00,000	SDM Ellena-bad
	dt.08.12.2021			
100	U.O.No.100	Baba Mukund Dass Gaushala, Nangal Chaudhary District Mahendergarh (Regd. No. NNL71). "For construction of the Boundary wall & Main Gate of Gaushala."	5,00,000	SDM Narnaul
	dt.10.12.2021			
101	U.O.No.101	Jaat Samiti Arya Nagar, Regst. No. 1905 Hisar District Hisar "For construction the building of Jaat Dharamshala for public	11,00,000	SDM Hisar
	dt. 17.12.2021			
102	U.O.No.102	The Narnaul Advocates Chambers & Housing SocityNarnaul, District Mahendergarh (Regd.No.000T7/2015) "For Installation of Solar Energy Plant."	15,00,000	SDM Narnaul
	dt. 17.12.2021			
103	U.O.No.103	Shri Krishan Gaushala PanniwalaMota District. Sirsa (Regd. No. 00160), "For purchase of fodder."	6,00,000	SDM Sirsa
	dt.17.12.2021			
104	U.O.No104	Gram Panchayat Karamgarh District. Sirsa. "For Construction of small bridge on floody channel on the path of	7,00,000	SDM Sirsa
	Dt. 17.12.2021			
105	U.O.No.106	Ram Gopal Gaushala Kaluana Sirsa, (Regd. No. 357), District. Sirsa. "For purchase of fodder."	2,00,000	SDM Dabwali
	dt.21.12.2021			
106	U.O.No.107	Yuth Club Association, Sirsa, (Regd. No. 1938). District Sirsa, "For development of cultural activities and to organise blood Donation Camps."	5,00,000	SDM Sirsa
	Dt.24.12.2021			
107	U.O.No.108	Animals & Birds Welfare Society, Old Age Home Street, Body Customs Gym, Hisar Road Sirsa, (Regd. No. 02481). District Sirsa. "For construction of Shed."	3,00,000	SDM Sirsa
	dt.24.12.2021			
108	U.O.No109	Gram Panchayat Nakoda, District. Sirsa. "For purchase Gym Items, repair of Harijan Club and Completion of	32,00,000	SDM Ellenabad
	Dt.30.12.2021			

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
109	U.O.No.110 dt.30.12.2021	Shri Amarnath Gaushala Vill. Dhottar District. Sirsa (Regd. No. 00759), "For purchase of fodder."	5,00,000	SDM Ellenabad
110	U.O.No.111 dt.30.12.2021	Malwa Social Welfare Club, Sahuwala-I, (Regd. No. 01327). District Sirsa, "For repair of RD no. 17600 R-Sadeva Minor for irrigation of agriculture purposes."	5,00,000	SDM Sirsa
111	U.O.No.112 dt.30.12.2021	Gram Panchayat Himmatpura, District. Sirsa. "For purchase Gym/Sports Items and Cricket Kit."	2,50,000	SDM Ellenabad
112	U.O.No.113 dt.30.12.2021	Gram Panchayat RanjitpurTheri, District. Sirsa. "For purchase Gym/Sports Items."	2,00,000	SDM Ellenabad
113	U.O.No.114 dt.30.12.2021	Gram Panchayat Rampur Theri, District. Sirsa. "For purchase Gym/Sports Items."	2,00,000	SDM Ellenabad
114	U.O.No.105 dt.21.12.2021	Gauvansh Gaushala Sewa Sangh Haryana, Rohtak, (Regd. No. 01651/2020), District. Rohtak."For development of GauSewa work activities and gausanwardahan works of Gaushalas."	5,00,000	SDM Rohtak
115	U.O.No.115 dt.13.01.2022	Amar Saheed Gaushala, Vill. Bahin District Palwal, Regd. No. 030/98). "For purchase of fodder."	1,00,000	SDM Hathin.
116	U.O.No.116 dt.02.02.2022	Shri Krishan Lila Goshala, Vill. Chilkani Dhab, District Sirsa, Regd. No.1635/HR/11/2017. "For purchase of Water Tanker	1,20,000	SDM Ellena-bad
117	U.O.No.117 dt.24.02.2022	Shree Shiva Nand Aarogya Samiti Kheri Meham Rohtak (Regd. No. 02737) Distt. Rohtak. "For repair of Hospital	5,00,000	SDM Meham
118	U.O.No.118 dt.03.03.2022	Jan Kalyan Samiti, Sirsa (Regd. No. 231), Distt. Sirsa. "To distribute the ration for widow and old women."	1,00,000	SDM Sirsa
119	U.O.No.119 dt.03.03.2022	Shree Radha Krishan Gahushala Village Bakriyawali Distt. Sirsa-125055 (Regd. No. GSA 033). "For purchase of fodder."	1,38,000	SDM Sirsa

Allocation of Discretionary Grants sanctioned by Sh. Om Prakash Yadav, Hon'ble Minister of State (Social Justice & Empowerment), Haryana, Chandigarh for the financial year 2021-22.				
Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.MSJE /47-A /2021 dt.30.04.2021	Deputy Commissioner, Mahendergarh. "For purchase of essential equipments and medicians for covid-19."	11,00,000	SDO(C), Narnaul
1	U.O.No.MSJE /55 /2021 dt.01.06.2021	Shree Narain Seva Samiti (Regd.), Narnaul, Tehsil Narnaul, District Mahendergarh (Reg. No. 00S31). "For repair of Ram Lila Hall for general public use."	2,00,000	SDO(C), Narnaul
2	U.O.No.MSJE /59 /2021 dt.01.06.2021	Shree Dev Narain Gaushala, Village Musnota, Tehsil Narnaul, District Mahendergarh (Reg. No. 00886). "For purchase of fodder for cows & construction of shed."	11,00,000	SDO(C), Narnaul
3	U.O.No.MSJE /63 /2021 dt.01.06.2021	Senior Citizen Sangthan (Regd.), Killa Road, Narnaul, Tehsil Narnaul, District Mahendergarh (Reg. No. 000V3). "For purchase of Library Books & Furnitures for use in "	1,50,000	SDO(C), Narnaul
4	U.O.No.MSJE /67 /2021 dt.01.06.2021	Arya Samaj, Kothal Kalan, Tehsil & District Mahendergarh (Reg. No. 08). "For purchase of Library Books and construction of Yagyashala."	1,50,000	SDO(C), Mahendergarh
5	U.O.No.MSJE /71 /2021 dt.01.06.2021	Arya Samaj, DongraAhir, Tehsil Kanina, District Mahendergarh (Reg. No. 1969-70). "For construction of Hall/Room for use general public."	11,00,000	SDO(C), Kanina
6	U.O.No.MSJE /75 /2021 dt.01.06.2021	Guru Ravidas Mahasabha (Regd.), Narnaul, Tehsil Narnaul, District Mahendergarh (Reg. No. HR012201300G11). "For construction of Hall for general "	5,00,000	SDO(C), Narnaul
7	U.O.No.MSJE /79 /2021 dt.02.06.2021	Priyanka D/o Rakesh Kumar, R/o Shima, Tehsil Narnaul, District Mahendergarh (Haryana). "For Financial assistance to meet expenditure/fees for higher education "	51,000	SDO(C), Narnaul
8	U.O.No.MSJE /87 /2021 dt.02.06.2021	Slum Jagriti Samiti (Regd.), Village Patikara, Tehsil Narnaul, District Mahendergarh (Reg. No. 00164). "For construction of a Hostel and cultural Activities hall for "	5,00,000	SDO(C), Narnaul
9	U.O.No.MSJE /91 /2021 dt.02.06.2021	GaumataUpchar Gaushala (Regd.), Shamsher Talab, Narnaul, Tehsil Narnaul, District Mahendergarh (Regd. No. OS-115). "For purchase of fodder for cows & "	5,00,000	SDO(C), Narnaul
10	U.O.No.MSJE /95 /2021 dt.02.06.2021	Shree Gaushala Dholposh Ashram (Regd.), Mehendergarh, Tehsil & District Mahendergarh (Reg. No. NNL/115). "For purchase of fodder for cows & construction of shed."	5,00,000	SDO(C), Mahendergarh
11	U.O.No.MSJE /99 /2021 dt.02.06.2021	Shree Gopal Gaushala Buchiawali (Regd.) Dulana Road, M/garh Tehsil & District M/garh (Reg. No. NNL/56). "For purchase of fodder for cows & construction of shed."	5,00,000	SDO(C), Mahendergarh
12	U.O.No.MSJE /103 /2021 dt.02.06.2021	Shree Gaushala (Regd.) Mahendergarh, Tehsil & District Mahendergarh (Reg. No. 00S/47). "For purchase of fodder for cows & construction of shed."	5,00,000	SDO(C), Mahendergarh
13	U.O.No.MSJE /107 /2021 dt.02.06.2021	Baba Jai Ram Dass Gaushala, Khudana, Tehsil & District Mahendergarh (Reg. No. NNL/12). "For purchase of fodder for cows & construction of shed."	5,00,000	SDO(C), Mahendergarh
14	U.O.No.MSJE /111 /2021 dt.02.06.2021	Shree Anath Gaushala Nizampur Road, Narnaul, Tehsil, Narnaul, District Mahendergarh (Reg. No. 0074). "For purchase of fodder for cows & construction of shed."	5,00,000	SDO(C), Narnaul
15	U.O.No.MSJE /115 /2021 dt.02.06.2021	Shree Kabir Sant Jan Seva Samiti, Shima, Tehsil Narnaul, District Mahendergarh (Reg. No. 00038). "For construction of Boundry Wall."	1,00,000	SDO(C), Narnaul
16	U.O.No.MSJE /119 /2021 dt.02.06.2021	Dhanak Samaj UthanSangthan, Indira Colony, Tehsil Narnaul, District Mahendergarh (Reg. No. 000B7). "For construction of Room for general public "	2,00,000	SDO(C), Narnaul
17	U.O.No.MSJE /123 /2021 dt.02.06.2021	Baba MukandDass Gaushala, Nangal Choudhry, Tehsil Narnaul, District Mahendergarh (Reg. No. NNL-71). "For purchase of fodder for cows & construction of shed."	11,00,000	SDO(C), Narnaul
18	U.O.No.MSJE /127 /2021 dt.02.06.2021	Shree Gopal Gaushala (Regd), Narnaul, Tehsil Narnaul, District Mahendergarh (Reg. No. HRNNL20150S153)). "For purchase of fodder for cows & construction of shed."	11,00,000	SDO(C), Narnaul

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
19	U.O.No.MSJE /131 /2021 dt.02.06.2021	Bar Association, Kanina, Tehsil Kanina, District Mahendergarh . “For purchase of Library Books & Furnitures etc. for general public use.”	11,00,000	SDO(C), Kanina
20	U.O.No.MSJE /136 /2021 dt.04.06.2021	Sh. Bijender S/o Sh. Ghisaram, R/o H.No. 146/2, Ward No. 12, Mohalla Purani Mandi, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for	1,00,000	SDO(C), Narnaul
21	U.O.No.MSJE /152 /2021 dt.04.06.2021	Sh. Krishan Kumar S/o Indraj, R/o Nangal Kalia, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for treatment of eyes being a poor.”	1,50,000	SDO(C), Narnaul
22	U.O.No.MSJE /168 /2021 dt.04.06.2021	Smt. Anjana Goyal W/o Sh. Sushil Goyal, R/o Mohalla KharkhariNarnaul, Tehsil Narnaul District Mahendergarh. “For Financial assistance for medicines of her treatment	1,00,000	SDO(C), Narnaul
23	U.O.No.MSJE /176 /2021 dt.04.06.2021	Sh. Inder Raj S/o Sh.Ramji Lal Parjapat, R/o Mohalla Bad Ka Kuwa, Narnaul, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor	1,00,000	SDO(C), Narnaul
24	U.O.No.MSJE /184 /2021 dt.04.06.2021	Snehlata D/o Sh. Mange Ram, R/o Village Pota, Tehsil Kanina, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	1,50,000	SDO(C), Kanina
25	U.O.No.MSJE /188 /2021 dt.04.06.2021	Smt. Bhteri W/o Sh. Manohar Lal, R/o Mohalla Jair Manderi,Narnaul, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor	60,000	SDO(C), Narnaul
26	U.O.No.MSJE /196 /2021 dt.04.06.2021	Sh. Amit S/o Sh. Mahender Singh Parjapat, R/o Village Dubalana, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	1,00,000	SDO(C), Narnaul
27	U.O.No.MSJE /204 /2021 dt.04.06.2021	Smt. Poonam W/o Ashok, R/o Village Seka,TehsilNarnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	60,000	SDO(C), Narnaul
28	U.O.No.MSJE /208/2021 dt.04.06.2021	Smt. Mamta Devi W/o Rajesh, R/o Village Seka, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	50,000	SDO(C), Narnaul
29	U.O.No.MSJE /212 /2021 dt.04.06.2021	Smt. Shila Devi W/o Sh.Ramjas, R/o Village DongraAhir,TehsilKanina, District Mahendergarh. “Financial assistance for treatment of her cancer patient	2,00,000	SDO(C), Kanina
30	U.O.No.MSJE /220 /2021 dt.04.06.2021	Smt. Raj Bala W/o Sh.Ratan Lal, R/o VPO Bharaf Tehsil Kanina, District Mahendergarh. “Financial assistance for repair of house being a poor person.”	70,000	SDO(C), Kanina
31	U.O.No.MSJE /224 /2021 dt.04.06.2021	Sh. Raj Kumar S/o Sh. Maharchand, R/o H. No.125, CIA Road, Mohalla MalliTibba, Tehsil Narnaul, District Mahendergarh. “Financial assistance for repair of house	60,000	SDO(C), Narnaul
32	U.O.No.MSJE /228 /2021 dt.04.06.2021	Smt. Savita W/o Abhay Singh, R/o Village Khatod, Tehsil Mahendergarh, District Mahendergarh. “Financial assistance for repair of house being a poor person.”	1,00,000	SDO(C), Narnaul
33	U.O.No.MSJE /232 /2021 dt.04.06.2021	Sh. Virender S/o Ramchander, r/o Village Khaspur, Tehsil Narnaul, District Mahendergarh. “Financial assistance for repair of house being a poor person.”	2,00,000	SDO(C), Narnaul
34	U.O.No.MSJE /236 /2021 dt.04.06.2021	Smt. Karma Devi W/o Sh. Sandeep Kumar, R/o Village Bashirpur, Tehsil Narnaul, District Mahendergarh. “Financial assistance for repair of house being a poor	1,00,000	SDO(C), Narnaul
35	U.O.No.MSJE /244 /2021 dt.04.06.2021	Smt. Radhika Kokcha W/o Sh. Shyam Lal, R/o MohPeeraga, Narnaul Tehsil Narnaul, District Mahendergarh. “Financial assistance for treatment of	60,000	SDO(C), Narnaul
36	U.O.No.MSJE /248 /2021 dt.04.06.2021	J.B.D. Yuva Club, Dohar Kalan, Panchayat Bhawan, Near High School, Doharkalan (Reg. No. 00019). “To Purchase sports material & to promote sports activities.”	1,00,000	SDO(C), Narnaul
37	U.O.No.MSJE /252 /2021 dt.04.06.2021	Sh. Mahavir Prasad S/o Sh. Mata Deen Yadav, R/o Village Nangal Katha, Tehsil Narnaul, District Mahendergarh. “Financial assistance for treatment of cancer patient being	1,00,000	SDO(C), Narnaul
38	U.O.No.MSJE /256 /2021 dt.04.06.2021	Sh. Banwari Lal S/o Sh. Fusa Ram R/o Mohalla KablaSanghiwara, Narnaul, Tehsil Narnaul, District Mahendergarh. “Financial assistance for repair of house	2,00,000	SDO(C), Narnaul
39	U.O.No.MSJE /260 /2021 dt.04.06.2021	Sh. Rohtash S/o Sh. Sanwal, R/o Village Tajipur, Tehsil Narnaul, District Mahendergarh. “Financial assistance for treatment of his wife being a poor.”	2,00,000	SDO(C), Narnaul

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
40	U.O.No.MSJE /264 /2021 dt.04.06.2021	Sh. Piyush Soni S/o Sh. Devender Soni, R/o Mohalla Misarwara, Narnaul, Tehsil Narnaul, District Mahendergarh. "Financial assistance for treatment of	60,000	SDO(C), Narnaul
41	U.O.No.MSJE /268 /2021 dt.04.06.2021	Sh. Bhagat Ram S/o Sh. Mani Ram R/o Village Sareli, Tehsil Narnaul, District Mahendergarh. "Financial assistance for repair of house being a poor ."	40,000	SDO(C), Narnaul
42	U.O.No.MSJE /272 /2021 dt.04.06.2021	Smt. Lali Devi W/o Sh. Ranjeet R/o Mohalla Bad ka kua, Narnaul, Tehsil Narnaul, District Mahendergarh. "Financial assistance for repair of house being a poor	60,000	SDO(C), Narnaul
43	U.O.No.MSJE /276 /2021 dt.04.06.2021	Sh. Amit Kumar S/o Sh. Ram Parshad R/o Village DeroliAhir, Tehsil Narnaul, District Mahendergarh. "Financial assistance for repair of house being a poor ."	50,000	SDO(C), Narnaul
44	U.O.No.MSJE /284 /2021 dt.04.06.2021	Sh. Karan Singh S/o Sh. Tara Chand R/o Village Nooni Kalan, Tehsil Narnaul, District Mahendergarh. "Financial assistance for his treatment being a poor person."	60,000	SDO(C), Narnaul
45	U.O.No.MSJE /288 /2021 dt.04.06.2021	Sh. TulsiDass S/o Sh. Dolat Ram, R/o #36, Bawripur, Near Bara Gurudara, Narnaul, Tehsil Narnaul, District Mahendergarh. "Financial assistance for treatment of his	60,000	SDO(C), Narnaul
46	U.O.No.MSJE /296 /2021 dt.04.06.2021	Sh. Kishori Lal S/o Sh. Ramji Lal R/o Mohalla Bar-Ka-Kua, Narnaul, Tehsil Narnaul, District Mahendergarh. "Financial assistance for repair of house being a poor ."	50,000	SDO(C), Narnaul
47	U.O.No.MSJE /300 /2021 dt.04.06.2021	Sh. Udmi Ram S/o Sh. Mangal Ram, R/o Mandhana, , Tehsil Narnaul, District Mahendergarh. "Financial assistance for repair of house being a poor person."	60,000	SDO(C), Narnaul
48	U.O.No.MSJE /304 /2021 dt.04.06.2021	Sh. Parveen Kumar S/o Sh. Billu, R/o Village Khaspur, Tehsil Narnaul, District Mahendergarh. "Financial assistance for treatment of his son being a poor."	40,000	SDO(C), Narnaul
49	U.O.No.MSJE /280 /2021 dt.04.06.2021	Sh. Balwan Singh S/o Sh. Bag Singh R/o Village Nooni Kalan, Tehsil Narnaul, District Mahendergarh. "To compensate due to death of his buffalo being a poor	75,000	SDO(C), Narnaul
50	U.O.No.MSJE /425 /2021 dt.04.06.2021	Smt. Savita Devi W/o Sh. Naresh Kumar, R/o Village Saluni, Tehsil Narnaul, District Mahendergarh. "To compensate due to death of her goats being a poor	1,00,000	SDO(C), Narnaul
51	U.O.No.MSJE /156 /2021 dt.04.06.2021	Sh. Surender Kumar S/o Sh. Dharampal Ahuja, R/o H.No. 1344-P, HUDA, Sector-1, Narnaul Tehsil Narnaul, District Mahendergarh. "To compensate due to fire in his house	2,00,000	SDO(C), Narnaul
52	U.O.No.MSJE /348 /2021 dt.04.06.2021	Sh. Radhe Shyam S/o Sh. Kailash Chand, R/o Mohalla Miya ki Sarai, Narnaul, Tehsil Narnaul, District Mahendergarh. "To compensate due to fire in his house	1,00,000	SDO(C), Narnaul
53	U.O.No.MSJE /368 /2021 dt.04.06.2021	Sh. Sandeep Kumar S/o Sh. Satpal, R/o Village Surana, Tehsil Narnaul, District Mahendergarh. "To compensate due to fire in his house being poor."	2,00,000	SDO(C), Narnaul
54	U.O.No.MSJE /240 /2021 dt.04.06.2021	Sh. Ramanand S/o Sh. Mata Deen, R/o Village Sihma, Tehsil Narnaul, District Mahendergarh. "To compensate due to death of buffalo being a poor person."	80,000	SDO(C), Narnaul
55	U.O.No.MSJE /437 /2021 dt.04.06.2021	Sh. Birender Singh S/o Mahabir R/o Village Dhanunda, , Tehsil Narnaul, District Mahendergarh. "To compensate due to death of camel being a poor person."	40,000	SDO(C), Narnaul
56	U.O.No.MSJE /200 /2021 dt.04.06.2021	Smt. Mila Devi W/o Sh. Manohar Lal, R/o Village Khaspur, , Tehsil Narnaul, District Mahendergarh. "To compensate due to death of buffalo being a poor person."	85,000	SDO(C), Narnaul
57	U.O.No.MSJE /192 /2021 dt.04.06.2021	Sh. Parmod Jain S/o Sh. BasesarDayal, R/o Mohalla Frashkhana, Narnaul,, Tehsil Narnaul, District Mahendergarh. "To compensate due to fire in his house	1,50,000	SDO(C), Narnaul
58	U.O.No.MSJE /172 /2021 dt.04.06.2021	Sh. Kailash Chand S/o Amar Singh, R/o Village Nasibpur, Tehsil Narnaul, District Mahendergarh. "To compensate due to death of his camel being a poor person."	40,000	SDO(C), Narnaul
59	U.O.No.MSJE /164 /2021 dt.04.06.2021	Sh. Rajender Kumar S/o Sh. Inder Chand Jain, R/o Mohalla Devsathan, Narnaul, Tehsil Narnaul, District Mahendergarh. "To compensate due to fire in his house	2,00,000	SDO(C), Narnaul
60	U.O.No.MSJE /160 /2021 dt.04.06.2021	Smt. Urmila W/o Jogender Singh, R/o Near Sani Mandir, Nangal Chaodhary, Tehsil Narnaul, District Mahendergarh. "To compensate due to fire in her house	2,00,000	SDO(C), Narnaul

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
61	U.O.No.MSJE /324 /2021 dt.04.06.2021	Sh. Sarjeet S/o Sh. Deena Ram, R/o Village DeroliAhir, Tehsil Narnaul, District Mahendergarh. “To compensate due to death of his eight goat being a poor person.”	80,000	SDO(C), Narnaul
62	U.O.No.MSJE /461 /2021 dt.04.06.2021	Sh. Ashok Kumar S/o Sh. Sher Singh, R/o Village Dublana, Tehsil Narnaul, District Mahendergarh. “To compensate due to death of buffalo being a poor person.”	1,00,000	SDO(C), Narnaul
63	U.O.No.MSJE /372 /2021 dt.04.06.2021	Sh. Hanuman S/o Sh. ParbhuDayal, r/o Village Kherki Tehsil Mahendergarh, District Mahendergarh. “To compensate due to death of his buffalo being a poor person.”	75,000	SDO(C), Mahender- garh
64	U.O.No.MSJE /292 /2021 dt.04.06.2021	Sh Omprakash S/o Mamraj, R/o Village Seka, Tehsil Narnaul, District Mahendergarh. “To compensate due to death of his horse being a poor person.”	70,000	SDO(C), Narnaul
65	U.O.No.MSJE /180 /2021 dt.04.06.2021	Sh. Balraj Singh S/o Sh. Parkash Chand, R/o Village Khampura, Tehsil Narnaul, District Mahendergarh. “To compensate due to death of buffalo being a poor person.”	1,00,000	SDO(C), Narnaul
66	U.O.No.MSJE /216 /2021 dt.04.06.2021	Sh. Suresh Kumar S/o Sh. Hosiyar Singh, R/o Village Shima, Tehsil Narnaul, District Mahendergarh. “To compensate due to death of buffalo being a poor person.”	80,000	SDO(C), Narnaul
67	U.O.No.MSJE /308 /2021 dt.04.06.2021	Sh. Maru Ram S/o Sh. Nanag Ram, R/o Village Rampura, Post Hudina, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor.”	30,000	SDO(C), Narnaul
68	U.O.No.MSJE /312 /2021 dt.04.06.2021	Sh. Babu Lal S/o Sh. Hukma Ram R/o Village Nangal Katha, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C), Narnaul
69	U.O.No.MSJE /316 /2021 dt.04.06.2021	Sh. Jagan Singh S/o Sh. Munshi Singh, R/o VPO Mandi, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor.”	50,000	SDO(C), Narnaul
70	U.O.No.MSJE /320 /2021 dt.04.06.2021	Smt. Bimla W/o Sh. SarwanDass, r/o Village Karota, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor.”	50,000	SDO(C), Narnaul
71	U.O.No.MSJE /328 /2021 dt.04.06.2021	Sh. Hari Kishan S/o Sh. Mamraj r/o Mohalla Purani Mandi, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor.”	1,00,000	SDO(C), Narnaul
72	U.O.No.MSJE /332 /2021 dt.04.06.2021	Smt. Vidya W/o Sher Singh, R/o Village Bazar, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	1,00,000	SDO(C), Narnaul
73	U.O.No.MSJE /336 /2021 dt.04.06.2021	Smt. Bimla Devi W/o Sh. Rajender, r/o Ganesh Colony Nasibpur, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	2,00,000	SDO(C), Narnaul
74	U.O.No.MSJE /340 /2021 dt.04.06.2021	Smt. Suman Devi W/o Vijender, R/o House No. 214/2, Mohalla Ganesh Colony, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	2,00,000	SDO(C), Narnaul
75	U.O.No.MSJE /344 /2021 dt.04.06.2021	Sh. Jagdish S/o Udmi Ram, R/o Village SerohiBihali, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor.”	50,000	SDO(C), Narnaul
76	U.O.No.MSJE /352 /2021 dt.04.06.2021	Smt. Saroj Devi W/o Sh. Subhash Chand, r/o Village Akbarpur, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	1,00,000	SDO(C), Narnaul
77	U.O.No.MSJE /356 /2021 dt.04.06.2021	Smt. Lali Devi W/o Sh. Naresh Kumar, R/o Mohalla Kharkhari, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	1,00,000	SDO(C), Narnaul
78	U.O.No.MSJE /360 /2021 dt.04.06.2021	Sh. Jasvir S/o Sh. Jagmal, R/o Village Sihma, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor .”	60,000	SDO(C), Narnaul
79	U.O.No.MSJE /376 /2021 dt.04.06.2021	Smt. Sunder Devi W/o Sneh Kumar, R/o Mohalla Gastiwara, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	60,000	SDO(C), Narnaul
80	U.O.No.MSJE /380 /2021 dt.04.06.2021	Sh. Satyadev s/o Sh. Ramjilal, R/o Village Surana, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for treatment of cancer patient being a poor person.”	75,000	SDO(C), Narnaul
81	U.O.No.MSJE /384 /2021 dt.04.06.2021	Smt. Kusam Devi W/o Sh. Raghunandan, R/o Mohalla Rao Ka, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for treatment of cancer patient being a poor person.”	1,00,000	SDO(C), Narnaul

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		“For Financial assistance for repair of house being a poor		
82	U.O.No.MSJE /389 /2021 dt.04.06.2021	Smt. Nitu W/o Sh. Deppak Kumar, R/o Mohalla Gastiwara, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of	2,00,000	SDO(C), Narnaul
83	U.O.No.MSJE /393 /2021 dt.04.06.2021	Smt. Sunita W/o Mandeep Singh, r/o H.No. 220, Ward No. 6, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	2,00,000	SDO(C), Narnaul
84	U.O.No.MSJE /401 /2021 dt.04.06.2021	Smt. Suman Devi W/o Bhoop Singh, R/o Village Nayan, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for medical treatment of her husband being a	1,00,000	SDO(C), Narnaul
85	U.O.No.MSJE /405 /2021 dt.04.06.2021	Sh. Makhan Lal S/o Sh. Meena Ram, r/o Village Shahpur Awal, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for treatment of his son being a poor.”	2,00,000	SDO(C), Narnaul
86	U.O.No.MSJE /409 /2021 dt.04.06.2021	Sh. Ami Lal S/o Sh. Mool Chand, R/o Village Patikara, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	1,00,000	SDO(C), Narnaul
87	U.O.No.MSJE /413 /2021 dt.04.06.2021	Sh. Sandeep Kumar S/o Sh. Lila Ram R/o Village DhaniBathotha, Mandi, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of	50,000	SDO(C), Narnaul
88	U.O.No.MSJE /417 /2021 dt.04.06.2021	Smt. Om Rati W/o Sh. Birender, R/o Village Kalwari, PO DongraAhir, Narnaul, Tehsil Kanina, District Mahendergarh. “For Financial assistance for repair of	60,000	SDO(C), Kanina
89	U.O.No.MSJE /429 /2021 dt.04.06.2021	Sh. Anil Kumar S/o Sh. Mangtu Ram, R/o Village Mandlana, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of	40,000	SDO(C), Narnaul
90	U.O.No.MSJE /433 /2021 dt.04.06.2021	Sh. Baleshar Saini S/o Sh. Rampat Saini, r/o Ward N. 21, Mohalla Daya Nagar, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of	30,000	SDO(C), Narnaul
91	U.O.No.MSJE /449 /2021 dt.04.06.2021	Smt. Sarmila Devi W/o Virender, r/o Village Khaspur, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	2,00,000	SDO(C), Narnaul
92	U.O.No.MSJE /453 /2021 dt.04.06.2021	Sh. Deepak S/o Sh. Kailash Chand, R/o H. No. 201/2, Mohalla Misherwara, Near Lal Haweli, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance	1,25,000	SDO(C), Narnaul
93	U.O.No.MSJE /457 /2021 dt.04.06.2021	Poonam Sharma D/o Sh. Ved Parkash, R/o Mohalla Chanduwara, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of	1,50,000	SDO(C), Narnaul
94	U.O.No.MSJE /465 /2021 dt.04.06.2021	Smt. Lalita Devi W/o Rajkumar, R/o Mohalla Kharkhari, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	2,00,000	SDO(C), Narnaul
95	U.O.No.MSJE /469 /2021 dt.04.06.2021	Sh. Rohtash S/o Sh. Birbal, R/o Village khatoti, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	1,00,000	SDO(C), Narnaul
96	U.O.No.MSJE /473 /2021 dt.04.06.2021	Smt. Kavita Chouhan D/o Sh. Rohtash Kumar, r/o Mohalla Silakhana, Ward No.13, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair	1,50,000	SDO(C), Narnaul
97	U.O.No.MSJE /477 /2021 dt.04.06.2021	Smt. Suman Devi W/o Sh. Subhash Sharma, R/o Village AmarpurJorasi, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	2,00,000	SDO(C), Narnaul
98	U.O.No.MSJE /481 /2021 dt.04.06.2021	Vikram Singh S/o Sh. Jagmal Singh, r/o DhaniGuge Ki, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	1,50,000	SDO(C), Narnaul
99	U.O.No.MSJE /485 /2021 dt.04.06.2021	Om Prakash S/o Sh. Lila Ram r/o village Salampura, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	60,000	SDO(C), Narnaul
100	U.O.No.MSJE /489 /2021 dt.04.06.2021	Sh. Sorabh S/o Sh. Dhola Ram, R/o Village Mandhana, Tehsil Narnaul, District Mahendergarh. “For Financial assistance to meet expenditure/fees for higher education	1,50,000	SDO(C), Narnaul
101	U.O.No.MSJE /493 /2021 dt.04.06.2021	Sh. Ram Prasad S/o Dev karan, R/o CIA Road Indra Colony, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	1,00,000	SDO(C), Narnaul
102	U.O.No.MSJE /497 /2021 dt.04.06.2021	Manisha D/o Sh. Manoj Kumar, Village-Khampura, Tehsil Narnaul, District Mahendergarh. “For Financial	1,00,000	SDO(C), Narnaul

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		assistance to meet expenditure/fees for higher education		
103	U.O.No.MSJE /501 /2021 dt.04.06.2021	Sh. Prem Bahadur Sunar S/o Sh. Karan Bahadur Sunar, R/o Mohalla Nalapur, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for treatment of	1,25,000	SDO(C), Narnaul
104	U.O.No.MSJE /505 /2021 dt.04.06.2021	Sh. Mahesh Kumar S/o Sh. Babu Lal Sharma, R/o Bajar, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	1,00,000	SDO(C), Narnaul
105	U.O.No.MSJE /509 /2021 dt.04.06.2021	Smt. Chameli W/o Sh. Kanwar Singh, R/o Village Dohar Kalan, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor	2,00,000	SDO(C), Narnaul
106	U.O.No.MSJE /513 /2021 dt.04.06.2021	Smt. Archana W/o Sh. Vinod Kumar, R/o Village Bajad, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	60,000	SDO(C), Narnaul
107	U.O.No.MSJE /517 /2021 dt.04.06.2021	Sh. Naveen S/o Sh. Jitender Yadav, R/o Indra Colony, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor	1,20,000	SDO(C), Narnaul
108	U.O.No.MSJE /521 /2021 dt.04.06.2021	Sh. Gopal Kaushik S/o Sh. Basant Kumar Kaushik, R/o Mohalla Jamalpur, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of	70,000	SDO(C), Narnaul
109	U.O.No.MSJE /525 /2021 dt.04.06.2021	Anoop S/o Sh. Naresh Kumar, R/o Village Neerpur, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	51,000	SDO(C), Narnaul
110	U.O.No.MSJE /529 /2021 dt.04.06.2021	Smt. MamtaSoni W/o Sh. RadhyeshyamSoni R/o Mohalla Frans Khana, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of	2,00,000	SDO(C), Narnaul
111	U.O.No.MSJE /533 /2021 dt.04.06.2021	Smt. Indu W/o Sh. Anand Kumar, R/o village Raghunathpura, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor	2,00,000	SDO(C), Narnaul
112	U.O.No.MSJE /545 /2021 dt.04.06.2021	Smt. Surjeet Kaur W/o Kailash Chand, r/o Village Mitterpura, PO Dublana, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of	2,00,000	SDO(C), Narnaul
113	U.O.No.MSJE /549 /2021 dt.04.06.2021	Smt. Anuradha W/o Sh. Kapil Kumar, R/o Mohalla Missarwada, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for treatment of	1,20,000	SDO(C), Narnaul
114	U.O.No.MSJE /553 /2021 dt.04.06.2021	Sh. Devender Kumar Yadav S/o Sh. Devdutt Yadav, r/o Village Seka, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor	1,50,000	SDO(C), Narnaul
115	U.O.No.MSJE /557 /2021 dt.04.06.2021	Smt. Saloni W/o Parkash r/o Ward No. 9, Kanina, Tehsil Kanina, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	35,000	SDO(C), Kanina
116	U.O.No.MSJE /561 /2021 dt.04.06.2021	Meena D/o Sh. Ishwar Singh, R/o Village Fazlipur, Tehsil Narnaul, District Mahendergarh. "For Financial assistance to meet expenditure/fees for higher education being a	1,00,000	SDO(C), Narnaul
117	U.O.No.MSJE /364 /2021 dt.04.06.2021	Smt. Saroj Devi W/o Rampal Singh, R/o Village Nehru Garh, Tehsil Kosli, District Rewari. "For Financial assistance for treatment of cancer patient being a poor."	60,000	SDO(C), Kosli
118	U.O.No.MSJE /397 /2021 dt.04.06.2021	Smt. Deepa Yadav W/o Naveen Yadav, r/o Village Tint, Tehsil & District Rewari. "For Financial assistance for repair of house being a poor person."	2,00,000	SDO(C), Rewari
119	U.O.No.MSJE /537 /2021 dt.04.06.2021	Sh. RadheyShyam S/o Sh. Shamsher Singh, r/o Village Bodia Kamal Pur, Tehsil & District Rewari. "For Financial assistance for repair of house being a poor person."	2,00,000	SDO(C), Rewari
120	U.O.No.MSJE /140 /2021 dt.04.06.2021	Smt. Monika Yadav W/o Sh. Rajender Kumar, R/o Sukhpura Chowk, Rohtak, Tehsil & District Rohtak. "For Financial assistance for her treatment of cancer patient	1,50,000	SDO(C), Rohtak
121	U.O.No.MSJE /144 /2021 dt.04.06.2021	Smt. Pinki Rani W/o Sh. Joginder, R/o Sisar Khas, Tehsil Meham District Rohtak. "For Financial assistance for repair of house being a poor person."	2,00,000	SDO(C), Meham
122	U.O.No.MSJE /441 /2021 dt.04.06.2021	Smt. Babita W/o Sh. Sanjit R/o VPO Dhamar, Tehsil & District Rohtak. "For Financial assistance for repair of house being a poor person."	2,00,000	SDO(C), Rohtak
123	U.O.No.MSJE /51 /2021 dt.01.06.2021	Amar Sahid Rao Tularam Yadav Sabha, District Jhajjar (Reg.No.2260). "For completion of construction works of	11,00,000	SDO(C), Jhajjar

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		rooms for general public use.”		
124	U.O.No.MSJE /445 /2021 dt.04.06.2021	Sh. Ranbir Singh S/o Chuni Lal, R/o VPO Bupania, Tehsil Bahadurgarh, District Jhajjar. “For Financial assistance for repair of house of being a poor person.”	2,00,000	SDO(C), Bahadur-garh
125	U.O.No.MSJE /421 /2021 dt.04.06.2021	Sh. Anand Kumar S/o Sh. Anoop Singh, R/o Village Bupania, Tehsil Bahadurgarh, District Jhajjar. “For Financial assistance for repair of house of being a poor person.”	1,00,000	SDO(C), Bahadur-garh
126	U.O.No.MSJE /83 /2021 dt.02.06.2021	Guru Teg Bahadur Gurudwara, Gobindpura Charitable Trust Gurudwara, Gobindpura, Near DPS School, Ambala Road, Jagadhri(Yamuna Nagar) (Reg. No.417). “For	11,00,000	SDO(C), Jagadhri
127	U.O.No.MSJE /148 /2021 dt.04.06.2021	Smt. Sumitra W/o Sh. Rohtas, R/o Village Mandhana, Tehsil Bhiwani, District Bhiwani. “For Financial assistance for repair of house being a poor person.”	2,00,000	SDO(C), Bhiwani
128	U.O.No.MSJE /541 /2021 dt.04.06.2021	Smt. Dhandevi W/o Karan Singh, R/o Ward No. 10, Mohalla Sainipura, CharkhiDadri,Tehsil& District Charkhi Dadri. “For Financial assistance for repair of house of being a poor person.”	2,00,000	SDO(C), Charkhi Dadri
130	U.O.No.MSJE /569 /2021 dt.29.06.2021	Sh. Ishwar Singh S/o Sh. Chandgi, R/o Village Baproli, PO Nangal Katha, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	1,00,000	SDO(C), Narnaul
131	U.O.No.MSJE /573 /2021 dt.29.06.2021	Smt. Chhoti Devi W/o Chanduram, R/o Village Shekhpura, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	1,00,000	SDO(C), Narnaul
132	U.O.No.MSJE /577 /2021 dt.29.06.2021	Smt. Savitri Devi W/o Sh. Niranjan Lal R/o Village DeroliAhir, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor .”	40,000	SDO(C), Narnaul
133	U.O.No.MSJE /581 /2021 dt.29.06.2021	Kamaljeet D/o Sh. Paramjeet R/o Mohalla Gastiwara, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a	30,000	SDO(C), Narnaul
134	U.O.No.MSJE /585 /2021 dt.29.06.2021	Sh. Bijender S/o Raja Ram, R/o Mohalla Jamalpur, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	20,000	SDO(C), Narnaul
135	U.O.No.MSJE /589 /2021 dt.29.06.2021	Smt. Sumitra Devi w/o Hoshiyar Singh, R/o Village Khorma, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	20,000	SDO(C), Narnaul
136	U.O.No.MSJE /593 /2021 dt.29.06.2021	Smt. Suman W/o Desh Raj, R/o Village Khorma, , Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	20,000	SDO(C), Narnaul
137	U.O.No.MSJE /597 /2021 dt.29.06.2021	Smt. Suman W/o Jagdish, R/o Village Mehrampur, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	20,000	SDO(C), Narnaul
138	U.O.No.MSJE /601 /2021 dt.29.06.2021	Pooja D/o Ram Singh, R/o Village Bhojawas, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	20,000	SDO(C), Narnaul
139	U.O.No.MSJE /605 /2021 dt.29.06.2021	Sh. Rajender S/o Har Narain, R/o Village DhaniKojinda, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	50,000	SDO(C), Narnaul
140	U.O.No.MSJE /609 /2021 dt.29.06.2021	Sh. Shyam Lal S/o Sh. Bholu Ram, R/o Mohalla Purani Sarai, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C), Narnaul
141	U.O.No.MSJE /613 /2021 dt.29.06.2021	Sh. Arjun Singh s/o Narayan Singh, R/o Mohalla Malitiba, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	25,000	SDO(C), Narnaul
142	U.O.No.MSJE /625 /2021 dt.29.06.2021	SmtSilochana W/o Om Parkash, R/o Village Chindalia, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	2,00,000	SDO(C), Narnaul

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
143	U.O.No.MSJE /629 /2021 dt.29.06.2021	Smt. Mamta Sharma W/o Vivek Kumar Sharma r/o Village Madhana, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C),
				Narnaul
144	U.O.No.MSJE /633 /2021 dt.29.06.2021	Sh. Rajat Tayal S/o Om Parkash Tayal, R/o New Mandi, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	1,00,000	SDO(C),
				Narnaul
145	U.O.No.MSJE /637 /2021 dt.29.06.2021	Sh. Laxman Dass S/o Het Ram R/o Railway Road, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C),
				Narnaul
146	U.O.No.MSJE /641 /2021 dt.29.06.2021	Sh. Sashibhushan S/o Kalicharan, r/o Mohalla Rao Ka, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C),
				Narnaul
147	U.O.No.MSJE /645 /2021 dt.29.06.2021	Smt. Naresh S/o Nandlal, R/o Mohalla Mali Tibba, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C),
				Narnaul
148	U.O.No.MSJE /649 /2021 dt.29.06.2021	Shri Gaur Parishad (Regd.) Shri Brahmin Gaur Sabha Bhavan, VPO & Tehsil Nangal Choudhary, District Mahendergarh (Regn. No. HR/016/2019/00351). “For Construction of Room/Hall for General public use.”	11,00,000	SDO(C),
				Narnaul
149	U.O.No.MSJE /661 /2021 dt.29.06.2021	World Renewal Spiritual Trust, Narnaul (Regd. Under the Bombay Public Trust Act, 1950). “To promote sports and cultural activities.”	2,00,000	SDO(C),
				Narnaul
150	U.O.No.MSJE /665 /2021 dt.29.06.2021	Veer Gujar Vikas Samiti, Ishlampur (Narnaul) (Regd. No. 300 VII), Distt. Mahendergarh. “For construction of building Hall/Rooms for general public use.”	21,00,000	SDO(C),
				Narnaul
151	U.O.No.MSJE /669 /2021 dt.29.06.2021	Sh. Bhal Singh S/o Duli Chand R/o Village Ganiar, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	1,00,000	SDO(C),
				Narnaul
152	U.O.No.MSJE /673 /2021 dt.29.06.2021	Shri Krishan S/o Inder Raj Singh, R/o Village DeroliAhir, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	50,000	SDO(C),
				Narnaul
153	U.O.No.MSJE /685 /2021 dt.29.06.2021	Sh. Om Parkash S/o Hazari Lal,, R/o Village Gulawala, Tehsil & District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	60,000	SDO(C),
				Mahendergar h
154	U.O.No.MSJE /689 /2021 dt.29.06.2021	Smt. Sheela Devi W/o Harish Yadav, R/o Mohalla,Bad-ka-kua, Narnaul Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C),
				Narnaul

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
155	U.O.No.MSJE /693 /2021 dt.29.06.2021	Smt. Kirosta W/o Sh. Ved Parkash, R/o Village Nangal Katha, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	1,00,000	SDO(C),
				Narnaul
156	U.O.No.MSJE /697 /2021 dt.29.06.2021	Smt. Sunita Devi W/o Surender Yadav, R/o Village Khatoti Sultanpur, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	2,00,000	SDO(C),
				Narnaul
157	U.O.No.MSJE /701 /2021 dt.29.06.2021	Sh. Mahender Kumar S/o Sh. Gokal Chand, R/o Village Patikara, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	50,000	SDO(C),
				Narnaul
158	U.O.No.MSJE /709 /2021 dt.29.06.2021	Smt. Sunita Devi W/o RahisChander, R/o Village Akoli, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	60,000	SDO(C),
				Narnaul
159	U.O.No.MSJE /713 /2021 dt.29.06.2021	Smt. Phoolam Devi W/o Karan Singh, R/o Village Nangala, Tehsil & District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	50,000	SDO(C),
				M/garh
160	U.O.No.MSJE /717 /2021 dt.29.06.2021	Sh. Ramniwas S/o Sh. Ramwrup, R/o Near AdrashRamlila,Mahendergarh, Tehsil & District Mahendergarh. “For Financial assistance for repair of	40,000	SDO(C),
				M/garh
161	U.O.No.MSJE /721 /2021 dt.29.06.2021	Smt. Murti Devi W/o Krishan Kumar, R/o Village Seka, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	50,000	SDO(C),
				Narnaul
162	U.O.No.MSJE /725 /2021 dt.29.06.2021	Smt. Pushpa W/o Subhash Chauhan, R/o ZerManderi,Near Shiv Ice Factor, Ward No. 15, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair	50,000	SDO(C),
				Narnaul
163	U.O.No.MSJE /729 /2021 dt.29.06.2021	Smt. Neelam Devi W/o Rakesh Kumar, R/o Mohalla Kharkhari, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of	1,50,000	SDO(C),
				Narnaul
164	U.O.No.MSJE /733 /2021 dt.29.06.2021	Sh. Gaurav S/o Dinesh R/o Mohalla Malitibaa,Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C),
				Narnaul
165	U.O.No.MSJE /737 /2021 dt.29.06.2021	Sh. Murari Lal S/o Amar Singh, R/o Village Dhani Bass, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	20,000	SDO(C),
				Narnaul
166	U.O.No.MSJE /741 /2021 dt.29.06.2021	Sh. Krishan Kumar S/o Sher Singh, R/o Village Bhankhari, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	2,00,000	SDO(C),
				Narnaul
167	U.O.No.MSJE /745 /2021 dt.29.06.2021	Smt. Tarawati W/o Lala Ram, R/o Village Nangal Pipa, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	2,00,000	SDO(C),
				Narnaul
168	U.O.No.MSJE /749 /2021 dt.29.06.2021	Sh. Virender S/o Rajender Singh, R/o Ward No. 17, Mohalla Peeraga, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of	2,00,000	SDO(C),
				Narnaul
169	U.O.No.MSJE /757 /2021 dt.29.06.2021	Smt. Renu W/o Pawan Kumar, R/o Mohalla Sainipura, Mahendergarh, Tehsil & District Mahendergarh. “For Financial assistance for repair of house being a poor	1,00,000	SDO(C),
				M/garh
170	U.O.No.MSJE /765 /2021 dt.30.06.2021	Smt. Bimla W/o Mahender Singh, R/o Village DeroliAhir, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	50,000	SDO(C),
				Narnaul
171	U.O.No.MSJE /769 /2021 dt.30.06.2021	Sh. Parveen Kumar S/o Ramniwas, R/o Village Faizabad, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	2,00,000	SDO(C),
				Narnaul
172	U.O.No.MSJE /773 /2021 dt.30.06.2021	Tulsi W/o Mahabir Singh, R/o Mohalla Salampura, Narnaul, Tehsil Narnaul District Mahendergarh. “For	2,00,000	SDO(C),
				Narnaul

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		Financial assistance for repair of house being a poor		
173	U.O.No.MSJE /789 /2021 dt.30.06.2021	Sh. Partap Singh S/o Sher Singh, R/o Mohalla Chaichan, Kanina, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	2,00,000	SDO(C), Kanina
174	U.O.No.MSJE /797 /2021 dt.30.06.2021	Smt. Nirmla W/o Surender, R/o Village DeroliAhir, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	1,00,000	SDO(C), Narnaul
175	U.O.No.MSJE /805 /2021 dt.30.06.2021	Smt. Kitab Devi W/o Ramanand R/o Village DeroliAhir, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	2,00,000	SDO(C), Narnaul
176	U.O.No.MSJE /825 /2021 dt.30.06.2021	Smt. Mukesh Devi W/o Sh. Sunder Lal, R/o Village Pal, Tehsil Mahendergarh District Mahendergarh. “For Financial assistance for repair of house being a poor	40,000	SDO(C), M/garh
177	U.O.No.MSJE /829 /2021 dt.30.06.2021	Smt. Neelam W/o Jitender, R/o Village Bhushan Khurd, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	70,000	SDO(C), Narnaul
178	U.O.No.MSJE /833 /2021 dt.30.06.2021	Smt. Poonam Taneja W/o Sh. Rajneesh Taneja, R/o Mohalla Chanduwara, Ward No. 6, Narnaul, Tehsil Narnaul District Mahendergarh. “For Financial assistance	1,50,000	SDO(C), Narnaul
179	U.O.No.MSJE /837 /2021 dt.30.06.2021	Smt. Murti Devi W/o Kishan Chand, R/o Ward No. 5, Pranpura, Narnaul, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor	2,00,000	SDO(C), Narnaul
180	U.O.No.MSJE /841 /2021 dt.30.06.2021	Mahant Laxmangiri Goshala, Buchawas, Kanina (Regn. No. HRY-28) District Mahendergarh. “For purchase of fodder for cows & construction of shed.”	5,00,000	SDO(C), Kanina
181	U.O.No.MSJE /845 /2021 dt.30.06.2021	Nikita Kumari D/o Vijay Singh, R/o Village Khatoti Khurd, Tehsil Narnaul District Mahendergarh. “For Financial assistance to meet expenditure/fees for higher	2,00,000	SDO(C), Narnaul
182	U.O.No.MSJE /849 /2021 dt.30.06.2021	Aditya Singh Rajput s/o Vijay Singh, R/o Village Khatoti Khurd, Tehsil Narnaul District Mahendergarh. “For Financial assistance to meet expenditure/fees for higher	1,00,000	SDO(C), Narnaul
183	U.O.No.MSJE /853 /2021 dt.30.06.2021	Anjali d/o Rajesh Kumar, R/o Village Rambas, Tehsil Narnaul District Mahendergarh. “For Financial assistance to meet expenditure/fees for higher education being a	2,00,000	SDO(C), Narnaul
184	U.O.No.MSJE /857 /2021 dt.30.06.2021	Sh. Satish Kumar S/o Sube Singh, R/o Village Rambas, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	1,00,000	SDO(C), Narnaul
185	U.O.No.MSJE /861 /2021 dt.30.06.2021	Smt. Manju W/o Sh. Mahender Singh, r/o Near TV Tower, Mohalla Gandhi colony, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of	35,000	SDO(C), Narnaul
186	U.O.No.MSJE /869 /2021 dt.30.06.2021	Smt. Pushpa W/o Ami Lal R/o village Mandhana, , Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C), Narnaul
187	U.O.No.MSJE /873 /2021 dt.30.06.2021	Smt. Suman Kumari W/o Lakhpat Ram, r/o Village Mandhana, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	50,000	SDO(C), Narnaul
188	U.O.No.MSJE /877 /2021 dt.30.06.2021	Baba Jairam Dass Mandir Committee, Pali (Mahendergarh),(Regd No. HR016/2020/00043) Tehsil & District Mahendergarh. “For construction of Hall/Room	15,00,000	SDO(C), M/garh
189	U.O.No.MSJE /881 /2021 dt.30.06.2021	Sh. Parvesh Yadav S/o Bhardesh Yadav, r/o Mohalla Purani Mandi, Narnaul, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of	50,000	SDO(C), Narnaul
190	U.O.No.MSJE /893 /2021 dt.30.06.2021	Sh. Om Prakash S/o Sh. Tara Chand, R/o Village Chindalia, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for medicines of his hand treatment	40,000	SDO(C), Narnaul
191	U.O.No.MSJE /897 /2021 dt.30.06.2021	Sh. Sohan Lal S/o Omkar Sharma, R/o Village Doharkalan, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor	30,000	SDO(C), Narnaul
192	U.O.No.MSJE /901 /2021 dt.30.06.2021	Sh. Dhanraj S/o Budh Ram R/o Bass KirarodUmrabad, Narnaul Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor	30,000	SDO(C), Narnaul
193	U.O.No.MSJE /905 /2021 dt.30.06.2021	Sh. Pradeep Kumar, S/o Sh. Satyanaryan, r/o Mohalla Purani Sarai, Narnaul, Tehsil Narnaul District	30,000	SDO(C), Narnaul

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		Mahendergarh. “For Financial assistance for repair of		
194	U.O.No.MSJE /909 /2021 dt.30.06.2021	Smt. Ramkala W/o Sh. Raghbir Singh, R/o village Mayee, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	60,000	SDO(C), Narnaul
195	U.O.No.MSJE /913 /2021 dt.30.06.2021	Sh. Ashok Kumar s/o Shyam Sunder, r/o Kath Mandi, Narnaul, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor	25,000	SDO(C), Narnaul
196	U.O.No.MSJE /917 /2021 dt.30.06.2021	Sh. Mahi Pal S/o Sh. Hanuman Singh, R/o Village Sihma, Tehsil Narnaul District Mahendergarh. “For Financial assistance for treatment of cancer patient being a poor.”	35,000	SDO(C), Narnaul
197	U.O.No.MSJE /921 /2021 dt.30.06.2021	Sh. Hukam Chand Bansal S/o Sh. Ram Kisan Dass R/o Guru Nanakpura, Narnaul, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of	25,000	SDO(C), Narnaul
198	U.O.No.MSJE /925 /2021 dt.30.06.2021	Sh. Phool Chand S/o Sh. Bhola Ram, R/o Nizampur Road, Shyam Colony, Narnaul, Tehsil Narnaul District Mahendergarh. “For Financial assistance for treatment of	50,000	SDO(C), Narnaul
199	U.O.No.MSJE /929 /2021 dt.30.06.2021	Smt. Kamla W/o Sh. Ashok Kumar, R/O Village Seka, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C), Narnaul
200	U.O.No.MSJE /933 /2021 dt.30.06.2021	Sh. Baldev Kumar S/o Sh. Desh Raj, R/o Village Khatoti Kalan, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	25,000	SDO(C), Narnaul
201	U.O.No.MSJE /937 /2021 dt.30.06.2021	Sh. Mohit Kumar S/o Sh. Mahesh Kumar, R/o Village Patikara, Tehsil Narnaul, District Mahendergarh. “For Financial assistance to meet expenditure/fees for higher	40,000	SDO(C), Narnaul
202	U.O.No.MSJE /941 /2021 dt.30.06.2021	Smt. Kamla W/o Rameshwar Dayal, R/o Mohalla Subhash Nagar, Ward No.1, Narnaul Tehsil Narnaul District Mahendergarh. “For Financial assistance for treatment of	30,000	SDO(C), Narnaul
203	U.O.No.MSJE /945 /2021 dt.30.06.2021	Smt. Suman W/o Sh. Bhagat Ram, R/o Village Bhushan kalan, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor	40,000	SDO(C), Narnaul
204	U.O.No.MSJE /949 /2021 dt.30.06.2021	Smt. Kanta Devi W/o Sh. Ramesh, R/o Mohalla Pranpura, Narnaul, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor	35,000	SDO(C), Narnaul
205	U.O.No.MSJE /953 /2021 dt.30.06.2021	Smt. Sarmila Devi W/o Sh. Uday Singh, R/o village Mandi, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	40,000	SDO(C), Narnaul
206	U.O.No.MSJE /961 /2021 dt.30.06.2021	Smt. Santosh Devi W/o Sh. Satyaveer, r/o Village Nangal Sirohi, Tehsil & District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	25,000	SDO(C), Narnaul
207	U.O.No.MSJE /965 /2021 dt.30.06.2021	Smt. Prem Devi W/o Sh. Hanuman, r/o Village Guwani, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	30,000	SDO(C), Narnaul
208	U.O.No.MSJE /969 /2021 dt.30.06.2021	Smt. Rajesh Devi W/o Jashwant, R/o Village Sihma, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C), Narnaul
209	U.O.No.MSJE /973 /2021 dt.30.06.2021	Smt. Neelam W/o Kailash, R/o Mohalla Gandhi Colony, Narnaul, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor	35,000	SDO(C), Narnaul
210	U.O.No.MSJE /977 /2021 dt.30.06.2021	Smt. Kamla Devi W/o Kailash R/o Mohalla Kharkhari, Narnaul, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor	35,000	SDO(C), Narnaul
211	U.O.No.MSJE /981 /2021 dt.30.06.2021	Sh. Khem Chand S/o Budh Ram, R/o Mohalla Malitibba, Narnaul, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor	35,000	SDO(C), Narnaul
212	U.O.No.MSJE /985 /2021 dt.30.06.2021	Smt. Savitri Devi W/o Kirori Lal, R/o Village Mayee, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	30,000	SDO(C), Narnaul
213	U.O.No.MSJE /989 /2021 dt.30.06.2021	Sh. Ashok Singal S/o Sh. Satyanarayan, R/o Mohalla Purani Sarai, Narnaul, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of	30,000	SDO(C), Narnaul
214	U.O.No.MSJE /993 /2021 dt.30.06.2021	Sh. Ramji Lal S/o Sh. Chunni Lal, R/o Village Rambas, Tehsil Narnaul District Mahendergarh. “For Financial	40,000	SDO(C), Narnaul

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		assistance for repair of house being a poor person.”		
215	U.O.No.MSJE /997 /2021 dt.30.06.2021	Sh. Phool Singh S/o Budh Ram, R/o Village Bas KirorodUmrabad, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor	25,000	SDO(C), Narnaul
216	U.O.No.MSJE /1001 /2021 dt.30.06.2021	Smt. Rajesh W/o Sh. Virender Singh, R/o Village Bhushan Kalan, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor	30,000	SDO(C), Narnaul
217	U.O.No.MSJE /1005 /2021 dt.30.06.2021	Smt. Mali W/o Puran Chand, R/o Mohalla Indra Colony Narnaul, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor	30,000	SDO(C), Narnaul
218	U.O.No.MSJE /761 /2021 dt.29.06.2021	Sarai Yuva Samiti, Sarai Bahadur Nagar, Tehsil Narnaul District Mahendergarh (Regd. No. 00012/2021). “For construction of Rooms for general public use.”	1,00,000	SDO(C), Narnaul
219	U.O.No.MSJE /1009 /2021 dt.30.06.2021	Sh. Sube Singh S/o Suraj Bhan r/o Mohalla Mali Tibba, Narnaul, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor	35,000	SDO(C), Narnaul
220	U.O.No.MSJE /1013 /2021 dt.30.06.2021	Sh. Rajesh Kumar S/o Om Prakash, R/o Mohalla Chanduwara, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of	35,000	SDO(C), Narnaul
221	U.O.No.MSJE /1017 /2021 dt.30.06.2021	Sh. Kailash Chand S/o Late Sh. Tara Chand, R/o Mohalla Nalapur Near Chhatta, Narnaul Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of	35,000	SDO(C), Narnaul
222	U.O.No.MSJE /1021 /2021 dt.30.06.2021	Smt. Santra W/o Raju Saini, R/o Mohalla Bass, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	25,000	SDO(C), Narnaul
223	U.O.No.MSJE /1025 /2021 dt.30.06.2021	Smt. Manoj Devi W/o Sh. Mukesh Kumar R/o Village Seka, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor	40,000	SDO(C), Narnaul
224	U.O.No.MSJE /1029 /2021 dt.30.06.2021	Sh. Lila Ram S/o Kishori Lal, R/o Village Bas kirorod, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	25,000	SDO(C), Narnaul
225	U.O.No.MSJE /1033 /2021 dt.30.06.2021	Smt. Kamla W/o Rajender, R/o Village Mandhana, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for her treatment of cancer patient being a poor.”	35,000	SDO(C), Narnaul
226	U.O.No.MSJE /1037 /2021 dt.30.06.2021	Sh. Surjeet S/o Sh. Madan Lal, R/o Mohalla Jamalpur, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	35,000	SDO(C), Narnaul
227	U.O.No.MSJE /1041 /2021 dt.30.06.2021	Smt. Meenakshi W/o Sh. Bir Singh Yadav, R/o Mohalla Purani Mandi, Narnaul, Tehsil Narnaul ,District Mahendergarh. “For Financial assistance for repair of	60,000	SDO(C), Narnaul
228	U.O.No.MSJE /1045 /2021 dt.30.06.2021	Smt. Suman W/o Mahesh, R/o Village Sihma, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C), Narnaul
229	U.O.No.MSJE /1049 /2021 dt.30.06.2021	Smt. Nirmla W/o Narender, R/o Village Guwani, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C), Narnaul
230	U.O.No.MSJE /1053 /2021 dt.30.06.2021	Smt. Anita Devi W/o Sh. Rajiv kumar, R/o Village khatiwas, Tehsil & District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C), M/garh
231	U.O.No.MSJE /1057 /2021 dt.30.06.2021	Mrs. Beena Devi W/o Mool Chand Dhanak, R/o Village Khorma, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	40,000	SDO(C), Narnaul
232	U.O.No.MSJE /1061 /2021 dt.30.06.2021	Rajbala W/o Suresh, R/o Village Nagtihari, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C), Narnaul
233	U.O.No.MSJE /1065/2021 dt.30.06.2021	Smt. Sapna W/o Sumer Singh, R/o Village Nagtihari, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C), Narnaul
234	U.O.No.MSJE /1069 /2021 dt.30.06.2021	Sh. Sunder Pal s/o Sh. Gulzari, R/o Village Nooni Kalan, Tehsil Narnaul District Mahendergarh. “For Financial assistance to compensate due to fire in house being a poor	50,000	SDO(C), Narnaul
235	U.O.No.MSJE /1073 /2021 dt.30.06.2021	Smt. Vidya Devi W/o Sh. Ramnand, R/o Village Nagtihari, Tehsil Narnaul District Mahendergarh. “For	40,000	SDO(C), Narnaul

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		Financial assistance for her treatment of cancer patient		
236	U.O.No.MSJE /1077 /2021 dt.30.06.2021	Sh. Vinay Kumar s/o Girdhari Lal, R/o Mohalla Shivaji Nagar, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for her treatment of cancer	25,000	SDO(C), Narnaul
237	U.O.No.MSJE /1081 /2021 dt.30.06.2021	Sh. Babulal S/o Sh. Gurdayal, R/o Village Nagtihari, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	35,000	SDO(C), Narnaul
238	U.O.No.MSJE /1085 /2021 dt.30.06.2021	Sh. Shishram S/o Omkar, R/o Village Nagtihari, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	35,000	SDO(C), Narnaul
239	U.O.No.MSJE /1089 /2021 dt.30.06.2021	Smt. Lali Devi W/o Sh. Harchand, R/o Village Nagtihari, Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	75,000	SDO(C), Narnaul
240	U.O.No.MSJE /1093 /2021 dt.30.06.2021	Smt. Manju W/o Muphat Lal, R/o Village Nangal Shyalu, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for treatment of his wife cancer patient being a	30,000	SDO(C), Narnaul
241	U.O.No.MSJE /1097 /2021 dt.30.06.2021	Smt. Santra W/o Sh. Tek Chand, R/o Mohalla Keshav Nagar, Narnaul, Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor	40,000	SDO(C), Narnaul
242	U.O.No.MSJE /1101 /2021 dt.30.06.2021	Sh. Mahender Kumar s/o Om Parkash, R/o Mohalla Pranpura, Ward No. 5, Narnaul, Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of	25,000	SDO(C), Narnaul
243	U.O.No.MSJE /1105 /2021 dt.30.06.2021	Sh. Bhure Lal Yadav S/o Sh. Mohar Singh, R/o Village Madlana, Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor	40,000	SDO(C), Narnaul
244	U.O.No.MSJE /1109 /2021 dt.30.06.2021	Smt. Bharpai W/o Sh. Subhash, R/o Village Seka, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for treatment of her son Cancer patient being a poor."	40,000	SDO(C), Narnaul
245	U.O.No.MSJE /1113 /2021 dt.30.06.2021	Smt. Pushpa Devi W/o Sh. Ramesh, R/o Mohalla Purani Mandi, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor	40,000	SDO(C), Narnaul
246	U.O.No.MSJE /1117 /2021 dt.30.06.2021	Smt. Gayatri Devi W/o Parvesh Kumar, R/o Village Nasibpur, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor	30,000	SDO(C), Narnaul
247	U.O.No.MSJE /1121 /2021 dt.30.06.2021	Smt. Savita Devi W/o Bishan Dutt, R/o Mohalla Sanghiwara, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of	40,000	SDO(C), Narnaul
248	U.O.No.MSJE /1125 /2021 dt.30.06.2021	Smt. Kanchan Devi W/o Sh. Kamal kumar, r/o Village Kanwi, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor	40,000	SDO(C), Narnaul
249	U.O.No.MSJE /1129 /2021 dt.30.06.2021	Sh. Om Prakash S/o Khuba Ram, R/o Village Mandi, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for treatment of his wife cancer patient being a	50,000	SDO(C), Narnaul
250	U.O.No.MSJE /1133 /2021 dt.30.06.2021	Smt. Prem Devi W/o Narender Kumar, R/o Mohalla Nai Sarai, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor	30,000	SDO(C), Narnaul
251	U.O.No.MSJE /1137 /2021 dt.30.06.2021	Sh. BhimSain S/o Sh. Ghisa Ram, R/o Mohalla kharkhari, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40,000	SDO(C), Narnaul
252	U.O.No.MSJE /1145 /2021 dt.30.06.2021	Smt. Sheela Devi W/o Balwan, R/o Village Siana, Tehsil & District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40,000	SDO(C), M/garh
253	U.O.No.MSJE /1157 /2021 dt.30.06.2021	Smt. Sunita Devi W/o Sh. Satya Prakash, R/o Village-Patikara, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor	40,000	SDO(C), Narnaul
254	U.O.No.MSJE /1169 /2021 dt.30.06.2021	Sh. Umrao Singh S/o Sh. Sube Singh, R/o Village Mehrampur, Tehsil Narnaul, District Mahendergarh. "To Compensate to death of two camel being a poor person."	40,000	SDO(C), Narnaul
255	U.O.No.MSJE /1173 /2021 dt.30.06.2021	Mr. Amar Singh s/o Prabhu Dayal, R/o Village Khaspur, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	30,000	SDO(C), Narnaul
256	U.O.No.MSJE /1177 /2021 dt.30.06.2021	Smt. Sangita W/o Sh. Manan Singh, R/o Village-Nangal Mohanpur, Tehsil Kanina, District Mahendergarh. "For	40,000	SDO(C), Kanina

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		Financial assistance for repair of house being a poor		
257	U.O.No.MSJE /1181 /2021 dt.30.06.2021	Smt. Saroj Devi W/o Sh. Brahmdudd, R/o Village-Bhushan Khurd, Tehsil Narnaul District Mahendergarh. “For Financial assistance for repair of house being a poor	35,000	SDO(C), Narnaul
258	U.O.No.MSJE /1185 /2021 dt.30.06.2021	Sh. Babulal S/o Sh. Jaynarayan, R/o Village-Bhushan Khurd, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	35,000	SDO(C), Narnaul
259	U.O.No.MSJE /1189 /2021 dt.30.06.2021	Smt. Kaushalya W/o Harvinder, R/o Village Neerpur, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	1,00,000	SDO(C), Narnaul
260	U.O.No.MSJE /1193 /2021 dt.30.06.2021	Sh. Matadin S/o Kanthiram, R/o Village Bhushan Khurd, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C), Narnaul
261	U.O.No.MSJE /1197 /2021 dt.30.06.2021	Smt. Dhanpati W/o Sh. Sharwan Kumar, R/o Village Bhushan Khurd, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	35,000	SDO(C), Narnaul
262	U.O.No.MSJE /1201 /2021 dt.30.06.2021	Smt. Bimla Devi W/o Sh. Ramniwas, R/o Village Bhushan Khurd, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	50,000	SDO(C), Narnaul
263	U.O.No.MSJE /1205 /2021 dt.30.06.2021	ShParmod S/o Sh. Dariyav Singh, R/o Village Bhushan Khurd, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	35,000	SDO(C), Narnaul
264	U.O.No.MSJE /1209 /2021 dt.30.06.2021	Smt. Laxmi Devi W/o Sh. Babu Lal, R/o Village Mandhana, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	40,000	SDO(C), Narnaul
265	U.O.No.MSJE /1213 /2021 dt.30.06.2021	Smt. Gita Devi W/o Ramji Lal, R/o Village Amarpura, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for treatment of heart patient being a poor .”	35,000	SDO(C), Narnaul
266	U.O.No.MSJE /1217 /2021 dt.30.06.2021	Sh. Sumer Singh S/o Mohar Singh, R/o Village Shahbajpur, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for treatment of heart patient being a	40,000	SDO(C), Narnaul
267	U.O.No.MSJE /1221 /2021 dt.30.06.2021	Smt. Prabha W/o Sh Mani Ram, R/o Mohalla Bada Bagg. Ward No. 10, Narnaul Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of	35,000	SDO(C), Narnaul
268	U.O.No.MSJE /1225 /2021 dt.30.06.2021	Smt. Kanta W/o Sh. Raj Kumar, R/o Mohalla- Fraskhana, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for treatment of fracture being a	40,000	SDO(C), Narnaul
269	U.O.No.MSJE /1229 /2021 dt.30.06.2021	Smt. Chhano Devi W/o Sh. Krishan Kumar, R/o Village Nooni Kalan, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	35,000	SDO(C), Narnaul
270	U.O.No.MSJE /1237 /2021 dt.30.06.2021	Mr. Baldev Sharma S/o Sh. Raghunath Sharma, R/o Mohalla Daya Nagar Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of	35,000	SDO(C), Narnaul
271	U.O.No.MSJE /1241 /2021 dt.30.06.2021	Smt. Sarita Devi W/o Chetan Anand, R/o Village AzmabadMokhuta,, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of	40,000	SDO(C), Narnaul
272	U.O.No.MSJE /1245 /2021 dt.30.06.2021	Sh. Kuldeep S/o Sh.Sukhram, R/o Village Seka, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C), Narnaul
273	U.O.No.MSJE /1249 /2021 dt.30.06.2021	Sh. Prathvi S/o Ram Kumar R/o Village Karota Tehsil Narnaul, District Mahendergarh. “For Financial assistance for his treatment of cancer patient being a poor.”	40,000	SDO(C), Narnaul
274	U.O.No.MSJE /1253 /2021 dt.30.06.2021	Smt. Sunita Devi W/o Bijender Singh, R/o Village Israna, Tehsil Kanina District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	30,000	SDO(C), Kanina
275	U.O.No.MSJE /1257 /2021 dt.30.06.2021	Sh. Veer Singh S/o Leela Ram R/o Village Karota, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for treatment of his father cancer patient being a poor.”	35,000	SDO(C), Narnaul
276	U.O.No.MSJE /1261 /2021 dt.30.06.2021	Smt. Laxmi Devi W/o Sh. Bharm Dev R/o Mohalla Jair Manderi, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for treatment of heart patient	35,000	SDO(C), Narnaul
277	U.O.No.MSJE /1265 /2021 dt.30.06.2021	Mrs. Nisha W/o Narender Yadav, R/o Village Raghunathpura, Narnaul, Tehsil Narnaul, District	40,000	SDO(C), Narnaul

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		Mahendergarh. “For Financial assistance for treatment of		
278	U.O.No.MSJE /1273 /2021 dt.30.06.2021	Sh. Ashok S/o Sh.Om Parkash, R/o Village Thanwas, Tehsil Nangal Choudhary, District Mahendergarh. “For Financial assistance for repair of house being a poor	25,000	SDO(C), Narnaul
279	U.O.No.MSJE /1277 /2021 dt.30.06.2021	Sh. Deshraj S/o Sh.Dharam Bir R/o VPO, Bharaf, Tehsil Kanina, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C), Kanina
280	U.O.No.MSJE /1281 /2021 dt.30.06.2021	Sh. Chetan Prakash S/o Sh.Babu Lal, R/o VPO-Bharaf Tehsil Kanina, District Mahendergarh. “For Financial assistance for treatment of cancer patient being a poor.”	40,000	SDO(C), Kanina
281	U.O.No.MSJE /1285 /2021 dt.30.06.2021	Smt. Savitri W/o Shriram, R/o VPO Bharaf, Tehsil Kanina, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C), Kanina
282	U.O.No.MSJE /1289 /2021 dt.30.06.2021	Smt. Birma Devi w/o Sh. Hazari Lal, R/o Mohalla Nalapur Jain Mandir keSamne, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of	30,000	SDO(C), Narnaul
283	U.O.No.MSJE /1293 /2021 dt.30.06.2021	Smt. Manju Devi W/o Rajender, , R/o Mohalla Shivaji Nagar, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	30,000	SDO(C), Narnaul
284	U.O.No.MSJE /1297 /2021 dt.30.06.2021	Sh. Tota Ram Saini S/o Sh.Lekh Ram, R/o Mohalla Salampura,Ward No. 12, Narnaul Tehsil Narnaul, District Mahendergarh. “For Financial assistance for treatment of	50,000	SDO(C), Narnaul
285	U.O.No.MSJE /1301 /2021 dt.30.06.2021	Sh. Somdatt Sharma S/o Sh.Foolchand, R/o Village Dharsoon, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of	30,000	SDO(C), Narnaul
286	U.O.No.MSJE /1305 /2021 dt.30.06.2021	Sh. Dalip Kumar S/o Sh.Kusaal Chand, R/o Village Salarpur Mehta, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for treatment of cancer patient	30,000	SDO(C), Narnaul
287	U.O.No.MSJE /1309 /2021 dt.30.06.2021	Sh. Indraj Saini S/o Sh.Johari Lal Saini, R/o Mohalla Sainipura, Mahendergarh, Tehsil & District Mahendergarh. “For Financial assistance for his treatment	30,000	SDO(C), Narnaul
288	U.O.No.MSJE /1313 /2021 dt.30.06.2021	Sh. Hitesh Kumar Bhardwaj S/o Munshi Lal, R/o Mohalla New Sarai, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of	2,00,000	SDO(C), Narnaul
289	U.O.No.MSJE /1317 /2021 dt.30.06.2021	Maa Annapurna Gaushala, Nangal Soda, Tehsil Nangal Chaudhary, (Regd. No. 00158/2017) District Mahendergarh. “For purchase of fodder for cows &	2,00,000	SDO(C), Narnaul
290	U.O.No.MSJE /1321 /2021 dt.30.06.2021	XEN ‘OP’ Divn. D.H.B.V.N. Narnaul,(M/garh), distt. Mahendergarh. “For providing new 25 KVA T/F in Dhani at near Village Sihma on 11KV Khampura D/S feeder	2,96,491	SDO(C), Narnaul
291	U.O.No.MSJE /1329 /2021 dt.30.06.2021	XEN ‘OP’ Divn. D.H.B.V.N. Narnaul(Mahendergah) distt. Gurugram. “For providing new 25 KVA T/F SOP to LD System BPL Colony for releasing DS connection to Smt.	1,15,749	SDO(C), Narnaul
292	U.O.No.MSJE /1333 /2021 dt.30.06.2021	XEN ‘OP’ Divn. D.H.B.V.N. Narnaul (M/garh) distt. Mahendergarh. “For providing new DS connection to Yashvir Singh S/o Sh. Dinesh at Village Khaspur load 1	12,000	SDO(C), Narnaul
293	U.O.No.MSJE /1341 /2021 dt.30.06.2021	Sh. Kailash Chand S/o Shri Ramji Lal, R/o Mohalla Bad-ka-Kuwa, , Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of	35,000	SDO(C), Narnaul
294	U.O.No.MSJE /1345 /2021 dt.30.06.2021	Smt. Santosh Devi W/o Guru Charan, R/o Village Lehroda, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	35,000	SDO(C), Narnaul
295	U.O.No.MSJE /1153 /2021 dt.30.06.2021	Smt. Sunita Devi W/o Mahesh Kumar, R/o Mohalla Bawaripur, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of	35,000	SDO(C), Narnaul
296	U.O.No.MSJE /1161 /2021 dt.30.06.2021	Smt. Hemlata W/o Pankaj, R/o Mohalla Kolian, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C), Narnaul
297	U.O.No.MSJE /1165 /2021 dt.30.06.2021	Smt. Santosh Devi W/o Sh. Arjun Singh, R/o Village Bhushan kalan, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	50,000	SDO(C), Narnaul
298	U.O.No.MSJE /1325 /2021 dt.30.06.2021	XEN ‘OP’ Divn. D.H.B.V.N. Manesar(Gurugram) distt. Gurugram. “For connectivity of Babu Lal S/o Raghubir&	2,45,556	SDO(C), Pataudi

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		Vikram S/o Lal Bhadur feeding from 11KV Lokra (AP)		
299	U.O.No.MSJE /1337 /2021 dt.30.06.2021	XEN 'OP' Divn. D.H.B.V.N. Manesar(Gurugram) distt. Gurugram. "For connectivity of Hansraj S/o Sher Singh & Manoj S/o Munni Lal feeding from 11KV Lokra (AP)	2,29,886	SDO(C), Pataudi
300	U.O.No.MSJE /617 /2021 dt.29.06.2021	Sh. Rajesh S/o Bhalu Ram, R/o Village Dwarka, Tehsil Badhra, District Bhiwani. "For Financial assistance for repair of house being a poor person."	1,20,000	SDO(C), Badhra
301	U.O.No.MSJE /621 /2021 dt.29.06.2021	Sh. Munesh Kumar S/o Nathoo Ram, R/o Village Govindpur, Tehsil Badhra, District Bhiwani. "For Financial assistance for repair of house being a poor	1,20,000	SDO(C), Badhra
302	U.O.No.MSJE /677 /2021 dt.29.06.2021	Sh. Pankaj Sapra S/o OM Parkash, R/o PuraniAnaj Mandi, Takia Sarai, Rewari, Tehsil & District Rewari. "For Financial assistance for repair of house being a poor	1,00,000	SDO(C), Rewari
303	U.O.No.MSJE /681 /2021 dt.29.06.2021	Sindhu W/o Pankaj R/o PuraniAnaj Mandi, Takia Sarai, Rewari Tehsil & District Rewari. "For Financial assistance for repair of house being a poor person."	2,00,000	SDO(C), Rewari
304	U.O.No.MSJE /705 /2021 dt.29.06.2021	Smt. Savita W/o Naresh Kumar R/o Village Nahar, Tehsil Kosli, District Rewari. "For Financial assistance for her treatment of cancer patient being a poor."	50,000	SDO(C), Kosli
305	U.O.No.MSJE /753 /2021 dt.29.06.2021	Saini Sabha, Dharuhera (Regn. No. 772 HR/RWR/0120), Saini Dharamshala, Bass Road, Dharuhera, Distt. Rewari. "For construction of Hall for general public use."	5,00,000	SDO(C), Rewari
306	U.O.No.MSJE /777 /2021 dt.30.06.2021	Principal, Ahir College, Rewari, District Rewari (Regn. No. 96 Dated 11.10.1972). " For repair of Road & construction of walking track of the college by tiles."	30,00,000	SDO(C), Rewari
307	U.O.No.MSJE /781 /2021 dt.30.06.2021	Smt. Sunita Devi W/o Naresh Kumar R/o PuraniVill. Ahrod,Tehsil& District Rewari. "For Financial assistance for repair of house being a poor person."	2,00,000	SDO(C), Rewari
308	U.O.No.MSJE /809 /2021 dt.30.06.2021	Bhartiya Gau Raksha Dal, Rewari (Regn. No. 10138), Distt. Rewari. "For purchase of fodder for cows & construction of shed."	1,00,000	SDO(C), Rewari
309	U.O.No.MSJE /813 /2021 dt.30.06.2021	Parvati Education Society, Nimoth (Regn. No. 531325) Tehsil & District Rewari. "For purchase of Library Books ."	1,00,000	SDO(C), Rewari
310	U.O.No.MSJE /817 /2021 dt.30.06.2021	Saraswati Shiksha Samiti, Guriani (Regn. No. 1532/RWR/12 th /BOSE/2013), Tehsil Kosli, District Rewari. "For purchase of Library Books."	1,00,000	SDO(C), Kosli
311	U.O.No.MSJE /885 /2021 dt.30.06.2021	Sh. Laxmikant Sharma S/o Sh. Rampartap Sharma, r/o Gwariabasti, Kund, Rewari Distt. Rewari. "For financial assistance for repair of house being a poor person."	25,000	SDO(C), Rewari
312	U.O.No.MSJE /889 /2021 dt.30.06.2021	Sh. Amar Singh S/o Sh. Ramavtar, r/o Vill. Manethi, Tehsil & District Rewari. "For financial assistance for repair of house being a poor person."	25,000	SDO(C), Rewari
313	U.O.No.MSJE /957 /2021 dt.30.06.2021	Sh. Jaswant S/o Rampat, r/o Vill. Patuhera, Tehsil Bawal, District Rewari. "For financial assistance for repair of house being a poor person."	40,000	SDO(C), Bawal
314	U.O.No.MSJE /1141 /2021 dt.30.06.2021	Smt. Saroj W/o Satbir, R/o Vill. Ushmapur, Tehsil Kosli, District Rewari. "For financial assistance for repair of house being a poor person."	30,000	SDO(C), Kosli
315	U.O.No.MSJE /1149 /2021 dt.30.06.2021	Smt. Kalawati Devi W/o Sh. Bhagwan Singh, R/o Vill. Bairampur, Tehsil Kosli, District Rewari. "For financial assistance for treatment of her husband of cancer patient	50,000	SDO(C), Kosli
316	U.O.No.MSJE /1269 /2021 dt.30.06.2021	Smt. Rajbala W/o Sh. Rajender Kumar, R/o Jasvant Nagar, Qutubpur, Tehsil & District Rewari. "For financial assistance for repair of house being a poor person."	30,000	SDO(C), Rewari
317	U.O.No.MSJE /1233 /2021 dt.30.06.2021	Smt. Sona Devi W/o Sh. Mahabir, r/o Ward No. 7, Old Cinema WaliGalih, Hansi, Tehsil Hansi, District Hisar. "For financial assistance for repair of house being a poor	50,000	SDO(C), Hansi
318	U.O.No.MSJE /865 /2021 dt.30.06.2021	Smt. Rekha W/o Mahender, r/o VPO Samaspur, Tehsil & District Charkhi Dadri. "For financial assistance for repair of house being a poor person."	2,00,000	SDO(C), Charkhi Dadri

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
319	U.O.No.MSJE /657 /2021 dt.29.06.2021	Sh. Digvijay Singh S/o Sukhbir, R/o VPO Bhaproda,, Tehsil Bahadurgarh District Jhajjar. “For financial assistance for repair of house being a poor person.”	60,000	SDO(C), Bahadurgarh
320	U.O.No.MSJE /785 /2021 dt.30.06.2021	Deputy Commissioner, Jhajjar. “For construction of retaining wall and earth filling of play ground of village Mundahera (Jhajjar).”	11,00,000	SDO(C), Jhajjar
321	U.O.No.MSJE /653 /2021 dt.29.06.2021	Sh. Ajay S/o Prahlad Singh, R/o Revenue Colony Rohtak, Tehsil & District Rohtak. “For financial assistance for repair of house being a poor person.”	1,00,000	SDO(C), Rohtak
322	U.O.No.MSJE /821 /2021 dt.30.06.2021	Jangid Brahman Sabha, Panchkula (Regn. No. 2777/98), Distt. Panchkula. “For completion of Hall for public use.”	11,00,000	SDO(C), Panchkula
323	U.O.No. MSJE/ /793/2021 dt.30.06.2021	Viveknath Sant Shri Mansukhnath Ji Maharaj Gau Seva Samiti, Lalasar (S No. Coop/2018/BKN/100163 GP-08-149) Rajasthan. “For construction of Hall/Shed.”	2,00,000	Under Secy.C.M. Cell-II, Haryana.
324	U.O.No. MSJE/ 801/2021 dt.30.06.2021	Yadav Samaj Vikas Trust, Ahmedabad (Gujarat) (Regd. No. A/4213/Ahmedabad, (Gujarat). “For construction of Hall/room for general public use.”	2,51,000	Under Secy.C.M. Cell-II, Haryana.
325	U.O.No.MSJE /1351 /2021 dt.09.07.2021	Khushi D/o Arvind Kumar, R/o Village Dublana, Tehsil Narnaul, District Mahendergarh. “For Financial assistance to meet expenditure/fees for higher education being a	50,000	SDO(C), Narnaul
326	U.O.No.MSJE /1363 /2021 dt.09.07.2021	Smt. Savitri Devi W/o Raj Kumar, R/o Village Dholera, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	60,000	SDO(C), Narnaul
327	U.O.No.MSJE /1367 /2021 dt.09.07.2021	Sh. Budh Ram S/o Ram Naryana R/o Village Khorma, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C), Narnaul
328	U.O.No.MSJE /1371 /2021 dt.09.07.2021	Smt. Usha Rani W/o Ramesh Kumar, R/o Village Nizampur, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	40,000	SDO(C), Narnaul
329	U.O.No.MSJE /1375 /2021 dt.09.07.2021	Smt. Sanju Devi W/O Shiv Kumar R/o Vill. Dochana, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	50,000	SDO(C), Narnaul
330	U.O.No.MSJE /1379 /2021 dt.09.07.2021	Sh. Surajbhan S/o Bhuru Ram, R/o Village Sihma, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	60,000	SDO(C), Narnaul
331	U.O.No.MSJE /1383 /2021 dt.09.07.2021	Sh. Brij Lal S/o Jhandu Ram, R/o Village Nooni Kalan, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	50,000	SDO(C), Narnaul
332	U.O.No.MSJE /1387 /2021 dt.09.07.2021	Aman Devi W/o Shyam Sunder, R/o Purani Mandi, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	1,20,000	SDO(C), Narnaul
333	U.O.No.MSJE /1391 /2021 dt.09.07.2021	Sh. Heera Lal S/o Parbhati Lal r/o Village Bajad, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	40,000	SDO(C), Narnaul
334	U.O.No.MSJE /1395 /2021 dt.09.07.2021	Sh. Madan Lal S/o Rameshwar Dayal, R/o Village Bhojawas, Tehsil Nangal Choudhary, District Mahendergarh. “For Financial assistance for treatment of	40,000	SDO(C), Narnaul
335	U.O.No.MSJE /1403 /2021 dt.09.07.2021	Sh. Suresh S/o Jairam, r/o Village Mandhana, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	30,000	SDO(C), Narnaul
336	U.O.No.MSJE /1407 /2021 dt.09.07.2021	Rajbala W/o Manoj Kumar (Dhanak) R/o Village Mandhana, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	35,000	SDO(C), Narnaul
337	U.O.No.MSJE /1411 /2021 dt.09.07.2021	Sh. Arvind Kumar S/o Niranjana Lal r/o Kailash Nagar, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor	30,000	SDO(C), Narnaul
338	U.O.No.MSJE /1415 /2021 dt.09.07.2021	Suman W/o Parveen Kumar, R/o Village Hazipur, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	60,000	SDO(C), Narnaul
339	U.O.No.MSJE /1419	Sh. Pawan Kumar S/o Ramji Lal r/o Village Kutbapur,	35,000	SDO(C),

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	/2021 dt.09.07.2021	Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."		Narnaul
340	U.O.No.MSJE /1423 /2021 dt.09.07.2021	Smt. Rajesh Devi W/o Om Parkash Yadav, R/o Village Silarpur, PO, DulotJat, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	1,00,000	SDO(C), Narnaul
341	U.O.No.MSJE /1427 /2021 dt.09.07.2021	Smt. Bhateri Devi W/o Rajpal R/o Mohalla ZerManderi, Neart TV Tower, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	60,000	SDO©, Narnaul
342	U.O.No.MSJE /1431 /2021 dt.09.07.2021	Sh. Ved Parkash Sharma S/o Om Prakash Sharma, R/o Village Mandhana, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for treatment of cancer patient being a poor."	50,000	SDO(C), Narnaul
343	U.O.No.MSJE /1435 /2021 dt.09.07.2021	Smt. Gitanjali D/o Devender Kumar R/o Village Mandhana, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50,000	SDO(C), Narnaul
344	U.O.No.MSJE /1439 /2021 dt.09.07.2021	Sh. Jai Parkash Sharma S/o Babu Lal, R/o Village Bajad, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	1,00,000	SDO(C), Narnaul
345	U.O.No.MSJE /1443 /2021 dt.09.07.2021	Smt. Sunder Kaur W/o Harvinder Singh R/o Mohalla Kharkhari, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	60,000	SDO(C), Narnaul
346	U.O.No.MSJE /1447 /2021 dt.09.07.2021	Sh. Jitender S/o Babu Lal, R/o Village Lehroda, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50,000	SDO(C), Narnaul
347	U.O.No.MSJE /1451 /2021 dt.09.07.2021	Sh. Roshan Lal S/o Jaini Ram, R/o Village Chindalia, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50,000	SDO(C), Narnaul
348	U.O.No.MSJE /1455 /2021 dt.09.07.2021	Sh. Chandi Ram S/o Ram Sharan, R/o Village Mohalla Kolian,Near CIA Road, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50,000	SDO(C), Narnaul
349	U.O.No.MSJE /1459 /2021 dt.09.07.2021	Smt. Meena W/o Suresh Singh, R/o Village Patikara, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50,000	SDO(C), Narnaul
350	U.O.No.MSJE /1464 /2021 dt.16.07.2021	XEN 'OP' S/Divn. D.H.B.V.N. Narnaul(M/garh) Distt. Mahendergarh. "For providing 25 KVA T/F Near Desh Raj S/o Sh. Madha Kant house on Behror Road at Village Seka on 11 KV Seka DS emanating from 132 KV S/Stn. Seka under S/U./S/Divn. DHBVN Narnaul in public interest."	3,42,500	SDO(C), Narnaul

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
351	U.O.No.MSJE /1468 /2021 dt.16.07.2021	Smt. Charanjit Kaur W/o Pritam Singh, R/o Mohalla Nalapur, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	45,000	SDO(C),
				Narnaul
352	U.O.No.MSJE /1472 /2021 dt.16.07.2021	Sh. Rama Nand Joshi S/o Janki Lal , R/o Village A/Mokhuta, Tehsil Nangal Choudhary, District Mahendergarh. “For Financial assistance for treatment of cancer patient being a poor.”	45,000	SDO(C),
				Narnaul
353	U.O.No.MSJE /1484 /2021 dt.16.07.2021	Smt. Pooja Devi W/o Pawan Kumar, R/o Village Khorma, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C),
				Narnaul
354	U.O.No.MSJE /1488 /2021 dt.16.07.2021	Smt. Rajni W/O Purshotam R/O Mohalla Bar-Ka-KuaNarnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C),
				Narnaul
355	U.O.No.MSJE /1492 /2021 dt.16.07.2021	Smt. Molika W/O Lajpat Rai R/O Gandhi Colony Near TV Tower Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C),
				Narnaul
356	U.O.No.MSJE /1496 /2021 dt.16.07.2021	Sh. Ram Kumar S/O Prem Chand R/O Vill. Kojinda Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C),
				Narnaul
357	U.O.No.MSJE /1500 /2021 dt.16.07.2021	Sh. Bir Singh S/O Ram Niwas (Nai) Vill. Sihma, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C),
				Narnaul
358	U.O.No.MSJE /1504 /2021 dt.16.07.2021	Smt. Sushila W/O Pawan Kumar R/O Moh. FranskhanaNarnaul Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C),
				Narnaul
359	U.O.No.MSJE /1508 /2021 dt.16.07.2021	Sh. Rajender Singh S/O Gori Shankar (Nai) R/O Vill. Hazipur Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C),
				Narnaul
360	U.O.No.MSJE /1512 /2021 dt.16.07.2021	Smt. Hansa W/O Ram Niwas (Dhanak) R/O Vill. Nunikalan Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C),
				Narnaul
361	U.O.No.MSJE /1516 /2021 dt.16.07.2021	Smt. Sharmila W/O Bhoop Singh R/o Vill. Seka Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C),
				Narnaul
362	U.O.No.MSJE /1520 /2021 dt.16.07.2021	Sh. Desh Raj S/o Harnarayan R/o Vill. Khairana Tehsil Kanina, District Mahendergarh. “For Financial assistance for treatment of cancer patient being a poor.”	35,000	SDO(C),
				Kanina
363	U.O.No.MSJE /1524 /2021 dt.16.07.2021	Smt. Rekha Kumari W/O Maman R/o Vill. Saluni, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C),
				Narnaul
364	U.O.No.MSJE /1528 /2021 dt.16.07.2021	Smt. Sunita Devi W/O Sumer Singh (Dhanak) R/o Vill. Noon Kalan, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C),
				Narnaul
365	U.O.No.MSJE /1532 /2021 dt.16.07.2021	Smt. Nirmala Devi W/O Raj Kumar R/o Vill. Faizalipur (Kadipuri), Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C),
				Narnaul
366	U.O.No.MSJE /1536 /2021 dt.16.07.2021	Sh. Krishan S/o Amar Singh R/o Vill. Bharaf, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C),
				Kanina

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		for repair of house being a poor person.”		
367	U.O.No.MSJE /1540 /2021 dt.16.07.2021	Smt. Sonam W/O Sandeep R/o Vill. Azam Nagar, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C), Narnaul
368	U.O.No.MSJE /1544 /2021 dt.16.07.2021	Smt. Ritu W/O Hari Kishan R/o Moh. Franskhana, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C), Narnaul
369	U.O.No.MSJE /1548 /2021 dt.16.07.2021	Smt. Mukesh Devi W/O Naresh Kumar R/o Vill. Sihma, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C), Narnaul
370	U.O.No.MSJE /1552 /2021 dt.16.07.2021	Smt. Maya W/O Kanwar Singh R/o Vill. Sihma, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C), Narnaul
371	U.O.No.MSJE /1556 /2021 dt.16.07.2021	Sh. Anil Kumar S/O Rameshwar Dayal R/o vill. Nangal, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C), Narnaul
372	U.O.No.MSJE /1560 /2021 dt.16.07.2021	Sh. Vikram Singh S/o Rameshwar Dayal R/o Vill. Nangal, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C), Narnaul
373	U.O.No.MSJE /1564 /2021 dt.16.07.2021	Smt. Nirmal Soni W/O Ashok Kumar Soni, R/o Mohalla Guru Nanakpura Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C), Narnaul
374	U.O.No.MSJE /1576 /2021 dt.16.07.2021	Sunita W/o Sanjay Kumar, Vill. Dohar Kalan, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C), Narnaul
375	U.O.No.MSJE /1580 /2021 dt.16.07.2021	Sumitra Devi W/O Rajender Kumar R/o Vill. Dohar Kalan, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for treatment of stomach patient being a poor person.”	35,000	SDO(C), Narnaul
376	U.O.No.MSJE /1588 /2021 dt.16.07.2021	Sh. Sitta Ram S/o Jai Ram R/O Vill. Mandhana, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C), Narnaul
377	U.O.No.MSJE /1592 /2021 dt.16.07.2021	Smt. Vidhya Devi W/O Leela Ram R/o Moh. Mali Tiba, Narnaul, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C), Narnaul
378	U.O.No.MSJE /1596 /2021 dt.16.07.2021	Sh. Raj Kumar S/O Sheotaj Singh R/o Vill. Akbarpur Ramu, Tehsil Narnaul, District Mahendergarh. “For Financial assistance for repair of house being a poor person.”	35,000	SDO(C), Narnaul
379	U.O.No.MSJE /1359 /2021 dt.09.07.2021	Yogita D/o Sh. Ajit Singh, R/o Gali No. 01, Vikas Nagar, Rewari, Tehsil & District Rewari. “For Financial assistance to meet expenditure/fees for higher education being a poor.”	2,00,000	SDO(C), Rewari
380	U.O.No.MSJE /1399 /2021 dt.09.07.2021	Smt. Bhagwati W/o Om Prakash R/o Kund Manethi, Tehsil & District Rewari. “For Financial assistance for repair of house being a poor person.”	50,000	SDO(C), Rewari
381	U.O.No.MSJE /1476 /2021 dt.16.07.2021	Nai Disha Yuva Manch (Reg. No. HR/017/2020/00948). District Rewari. “ For construction of Room for general public use.”	35,000	SDO(C), Rewari
382	U.O.No.MSJE /1584 /2021 dt.16.07.2021	Sh. Neeraj Kumar S/O Mam Chand R/o Vill. Kutobpur, Tehsil & District Rewari. “For Financial assistance for treatment of heart patient being a poor.”	35,000	SDO(C), Rewari
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Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
383	U.O.No.MSJE /1568 /2021 dt.16.07.2021	Smt. Pinki W/O Vinod R/o H.No. 82, Ward No. 1 Moh. Bayyanpur, Tehsil & District Sonapat. "For Financial assistance for repair of house being a poor person."	35,000	SDO(C),
				Sonapat
384	U.O.No.MSJE /1572 /2021 dt.16.07.2021	Smt. Saluja Rani W/O Birender Singh H.No. 41, Moh, Bayyanpur Khurd Tehsil & District Sonapat. "For Financial assistance for repair of house being a poor person."	35,000	SDO(C),
				Sonapat
385	U.O.No.MSJE /1480 /2021 dt.16.07.2021	Smt. Manju Kumari W/o Satpal, R/o Village Naya Gaon, Tehsil Matainhail, District Jhajjar. "For Financial assistance for repair of house being a poor person."	35,000	SDO(C),
				Jhajjar
386	U.O.No.MSJE /1355 /2021 dt.09.07.2021	Sh. Rejesh Kumar S/o Shadhi Lal, R/o House No. 171, Shanti nagar, Model Town, Panipat, Tehsil & District Panipat. "For Financial assistance for repair of house being a poor person."	2,00,000	SDO(C),
				Panipat
387	U.O.No.MSJE /1613 /2021 dt.10.08.2021	Pooja Sharma D/o Bajrang Lal R/o Village Nasibpur, Tehsil Narnaul, District Mahendergarh. "For financial assistance to meet expenditure/fees higher education being a poor."	40,000	SDO(C),
				Narnaul
388	U.O.No.MSJE /1617 /2021 dt.10.08.2021	Smt. Shankutla W/o Ravinder Singh R/o Village Mohalla Kharkhari, Narnaul, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	2,00,000	SDO(C),
				Narnaul
389	U.O.No.MSJE /1621 /2021 dt.10.08.2021	Smt. Parbati W/o Prahlad R/o Housing Board Colony, Nasibpur, Narnaul, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	35,000	SDO(C),
				Narnaul
390	U.O.No.MSJE /1625 /2021 dt.10.08.2021	Sh. Ramavtar S/o Sh. Sadhu Ram R/o Mohalla Mali Tibba, Narnaul, Tehsil Narnaul, District Mahendergarh. "For financial assistance for treatment of his wife MDS-EB2 patient being a poor."	60,000	SDO(C),
				Narnaul
391	U.O.No.MSJE /1629 /2021 dt.10.08.2021	XEN 'OP' S/Divn. D.H.B.V.N. Narnaul(M/garh), Distt. Mahendergarh. "For provding new 25 KVA T/F in new BPL Colony at Village Khampura on 11KV Khaspur AP feeder emanating from 33 KV S/Stn.Dublana under 'OP' S/Divn. DHBVN. Sihma for public interest."	2,09,200	SDO(C),
				Narnaul
392	U.O.No.MSJE /1637 /2021 dt.10.08.2021	Sh. Balwant Singh S/o Ganpat Ram R/o Village Khampura, Tehsil Narnaul, District Mahendergarh. "For financial assistance to compensante on death of buffalo & Cow being a poor person."	1,40,000	SDO(C),
				Narnaul
393	U.O.No.MSJE /1641 /2021 dt.10.08.2021	Sh. Rakesh Kumar S/o Sh. Roshan Lal Soni, R/o Mohalla Miserwada, Narnaul, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	60,000	SDO(C),
				Narnaul
394	U.O.No.MSJE /1645 /2021 dt.10.08.2021	Sh. Nitin Soni S/o Vinod Soni, R/o Mohalla Falsa, Narnaul, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	60,000	SDO(C),
				Narnaul

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		person.		
395	U.O.No.MSJE /1649 /2021 dt.10.08.2021	Smt. Bhagwati Devi W/o Gangar Ram, R/o Mohalla Kharkhari, Narnaul Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	50,000	SDO(C), Narnaul
396	U.O.No.MSJE /1653 /2021 dt.10.08.2021	Sh. Kailash Chand S/o Jhabar Singh, R/o Village Chandpura, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	40,000	SDO(C), Narnaul
397	U.O.No.MSJE /1657 /2021 dt.10.08.2021	Smt. Anita W/o Satish, R/o Village Mohanpur, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	40,000	SDO(C), Narnaul
398	U.O.No.MSJE /1661 /2021 dt.10.08.2021	Smt. Sunita W/o Suresh, R/o Village Mohanpur, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	40,000	SDO(C), Narnaul
399	U.O.No.MSJE /1673 /2021 dt.10.08.2021	Sumit Yadav S/o Rohtash, R/o Village Patikara, Tehsil Narnaul, District Mahendergarh. "For financial assistance to meet expenditure/fees for higher education being a poor person."	40,000	SDO(C), Narnaul
400	U.O.No.MSJE /1677 /2021 dt.10.08.2021	Sh. Ashok S/o Kabool, R/o Village Sujapur, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	40,000	SDO(C), Narnaul
401	U.O.No.MSJE /1633 /2021 dt.10.08.2021	Smt. Geeta Devi W/o Sh. Sukarmpal, R/o Village Khatiwas, Tehsil & District Jhajjar. "For financial assistance for repair of house being a poor person."	2,00,000	SDO(C), Jhajjar
402	U.O.No.MSJE /1669 /2021 dt.10.08.2021	Sh. Chhetrapal Singh S/o Sh. Chanderbhan Singh, R/o H. No. G-154, Purani Press Colony, Faridabad. "For financial assistance for construction of room being a poor person."	70,000	SDO(C), Faridabad
403	U.O.No.MSJE /1687 /2021 dt.26.08.2021	Smt. Pooja W/o Pawan Kumar R/o Village AmarpurJorasi, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	40,000	SDO(C), Narnaul
404	U.O.No.MSJE /1695 /2021 dt.26.08.2021	Sh. Samsher Singh S/o Laxminarian R/o Village Bewal, Tehsil Kanina, District Mahendergarh. "For financial assistance for treatment of his brother cancer patient being a poor person."	2,00,000	SDO(C), Kanina
405	U.O.No.MSJE /1699 /2021 dt.26.08.2021	Smt. Kavita Devi W/o Ashok R/o Village Nangal Mohanpur, Tehsil & District Mahendergarh. "For financial assistance for repair of house being a poor person."	35,000	SDO(C), Kanina
406	U.O.No.MSJE /1707 /2021 dt.26.08.2021	Sh. Subhash Chand S/o Raghubir Singh R/o Village Kadipur (Fazlipur), Tehsil Narnaul, District Mahendergarh. "For financial assistance to compensate on death of buffalo being a poor person."	50,000	SDO(C), Narnaul
407	U.O.No.MSJE /1711 /2021 dt.26.08.2021	Sh. Arvind S/o Umrao Singh R/o Village Khampura Tehsil Narnaul, District Mahendergarh. "For financial assistance to compensate on death of buffalo being a poor person."	80,000	SDO(C), Narnaul

Allocation of Discretionary Grants sanctioned by Shri Sandeep Singh, Hon'ble Minister of State (Sports and Youth Affairs), Haryanathe financial year 2021-22.				
Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. Secy./MS&YA-2021/01 Dated 31.05.2021.	President , Sri Guru Ravidass Mandir and Dharamshala Sabha, (Regd. 00017), Kurukshetra. "For the completion of hall of Sri Guru Ravidass Mandir and Dharamshala Sabha for public use."	7,00,000	SDO(C)
				Kurukshetra
2	U.O.No. Secy./MS&YA-2021/5 Dated 31.05.2021.	Sh. Sukha Singh S/o Sh. Bachan Singh Asmanpur, Pehowa, District Kurukshetra. "For Financial Assistance for the treatment of ailment being poor."	1,00,000	SDO(C)
				Pehowa
3	U.O.No. Secy./MS&YA-2021/9 Dated 31.05.2021.	Smt. Savitri Devi W/o Late Sh. Punnu Ram Karah Sahib, Pehowa, District Kurukshetra. "For Financial Assistance for the repair of house being poor"	1,00,000	SDO(C)
				Pehowa
4	U.O.No. Secy./MS&YA-2021/13 Dated 31.05.2021.	Sh. Bhushan Lal S/o Sh. Thana Ram Saini Mohalla, Pehowa, District Kurukshetra. "For Financial Assistance for the treatment of ailment of his mother being poor."	51,000	SDO(C)
				Pehowa
5	U.O.No. Secy./MS&YA-2021/17 Dated 31.05.2021.	Smt. Baldev Kaur W/o Late Sh. Miyan Ram Karah Sahib, Pehowa, District Kurukshetra. "For Financial Assistance for the repair of house being poor."	51,000	SDO(C)
				Pehowa
6	U.O.No. Secy./MS&YA-2021/21 Dated 31.05.2021.	Smt. Vasso Devi W/o Late Sh. Surjan Seonsar, Pehowa, District Kurukshetra. "For Financial Assistance for the repair of house being poor."	1,00,000	SDO(C)
				Pehowa
7	U.O.No. Secy./MS&YA-2021/25 Dated 31.05.2021.	Smt. Raj W/o Sh. Shishpal Karah Sahib, Pehowa, District Kurukshetra. "For Financial Assistance for the repair of house being poor."	51,000	SDO(C)
				Pehowa
8	U.O.No. Secy./MS&YA-2021/29 Dated 31.05.2021.	Smt. Neelam Devi W/o Sh. Prem Singh Teokar, Pehowa, District Kurukshetra. "For Financial Assistance for the repair of house being poor."	2,00,000	SDO(C)
				Pehowa
9	U.O.No. Secy./MS&YA-2021/33 Dated 04.06.2021.	Smt. Santosh Rani W/o Sh. Fakir Chand Village Jhansa, Pehowa District Kurukshetra. "For financial assistance for the repair of house being poor."	2,00,000	SDO(C)
				Pehowa
10	U.O.No. Secy./MS&YA-2021/37 Dated 04.06.2021.	Smt. Suman Munjal W/o Sh.Ved Parkash Munjal Village Jhansa, Pehowa District Kurukshetra. "For financial assistance for the repair of house being poor."	2,00,000	SDO(C)
				Pehowa
11	U.O.No. Secy./MS&YA-2021/41 Dated 04.06.2021.	Smt. Neelam Rani W/o Sh. Kulbhushan Village Amanat Patti Jhansa, Pehowa District Kurukshetra. "For financial assistance for the repair of house being poor."	2,00,000	SDO(C)
				Pehowa
12	U.O.No. Secy./MS&YA-2021/45 Dated 04.06.2021.	Smt. Sushma Rani W/o Sh. Sant Lal Village Jhansa, Pehowa District Kurukshetra. "For financial assistance for the repair of house being poor."	2,00,000	SDO(C)
				Pehowa
13	U.O.No. Secy./MS&YA-2021/49 Dated 04.06.2021.	Smt. Sudha Rani W/o Sh. Jitender Kumar #21, Ward No. 4, Pehowa District Kurukshetra. "For financial assistance for the repair of house being poor."	2,00,000	SDO(C)
				Pehowa
14	U.O.No. Secy./MS&YA-2021/53 Dated 04.06.2021.	Sh. Sukhdev S/o Sh.Moman Ram Village Khizar Pura, Pehowa District Kurukshetra. "For financial assistance for the repair of house being poor."	2,00,000	SDO(C)
				Pehowa
15	U.O.No. Secy./MS&YA-2021/113 Dated 04.06.2021.	Smt. Manno Devi W/o Sh. Panchi Ram Village Jhansa, Pehowa District Kurukshetra. "For financial assistance for the repair of house being poor."	2,00,000	SDO(C)
				Pehowa
16	U.O.No. Secy./MS&YA-2021/117 Dated 04.06.2021.	Smt. Kanta W/o Sh. Mejar Singh Village Jhansa, Pehowa District Kurukshetra. "For financial assistance for the repair of house being poor."	2,00,000	SDO(C)
				Pehowa
17	U.O.No. Secy./MS&YA-	Smt. Jaswinder Rani W/o Sh. Pawan Kumar, Village Jhansa, Pehowa District Kurukshetra. "For financial	2,00,000	SDO(C)

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	2021/121 Dated 04.06.2021.	assistance for the repair of house being poor.”		Pehowa
18	U.O.No. Secy./MS&YA- 2021/125 Dated 04.06.2021.	Smt. Sweety Rani W/o Sh. Rajinder Kumar Village Jhansa, Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
19	U.O.No. Secy./MS&YA- 2021/129 Dated 04.06.2021.	Sh. Surender Kumar S/o Sh. Phula Ram Village Kamoda, Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
20	U.O.No. Secy./MS&YA- 2021/141 Dated 04.06.2021.	Smt. Usha Rani W/o Sh. Gopal Darshan Village Dhani Rampura, Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
21	U.O.No. Secy./MS&YA- 2021/145 Dated 04.06.2021.	Smt. Karnalo W/o Sh. Surinder Kumar Village Dhani Rampura, Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
22	U.O.No. Secy./MS&YA- 2021/149 Dated 04.06.2021.	Smt. Ram Devi W/o Sh. Lal Singh Village Dhani Rampura, Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
23	U.O.No. Secy./MS&YA- 2021/153 Dated 04.06.2021.	Smt. Bimla W/o Sh. Brij Mohan Village Dhani Rampura, Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
24	U.O.No. Secy./MS&YA- 2021/157 Dated 04.06.2021.	Smt. Saroj Bala W/o Sh. Baldev Village Isherheri Kharindwa, Shahbad District Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Shahbad
25	U.O.No. Secy./MS&YA- 2021/161 Dated 04.06.2021.	Smt. Aarti Devi W/o Sh. Ranjeet Singh Village Chapri, Shahbad District Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Shahbad
26	U.O.No. Secy./MS&YA- 2021/165 Dated 04.06.2021.	Smt. Minkshi Devi W/o Sh. Baljeet Singh Village Chapri Jandheri, Shahbad District Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Shahbad
27	U.O.No. Secy./MS&YA- 2021/169 Dated 04.06.2021.	Smt. Mamta W/o Sh. Rinku Village Babakpur, Shanti Nagar Shahbad District Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Shahbad
28	U.O.No. Secy./MS&YA- 2021/173 Dated 04.06.2021.	Sh. Aman Kumar S/o Sh. Sultan Singh #2581/14, balmiki Mohalla, Ismailabad, Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	51,000	SDO(C) Pehowa
29	U.O.No. Secy./MS&YA- 2021/177 Dated 04.06.2021.	Smt. Neelam Devi W/o Sh. Gurmeet Singh Village Bahadurpur, Thanesar, District Kurukshetra. “For financial assistance for the repair of house being poor.”	51,000	SDO(C) Thanesar
30	U.O.No. Secy./MS&YA- 2021/181 Dated 04.06.2021.	Sh. Ravi Kumar S/o Sh. Prem Chand, Mohanpur, Pehowa, District Kurukshetra. “For financial assistance for the repair of house being poor.”	1,00,000	SDO(C) Pehowa
31	U.O.No. Secy./MS&YA- 2021/189 Dated 04.06.2021.	Har Har Mahadev Rugan Gaushala (Regd. 00081) Near Prithuk Park, Pehowa, District Kurukshetra. “For the purchase of fodder.”	1,00,000	SDO(C) Pehowa
32	U.O.No. Secy./MS&YA- 2021/193 Dated 04.06.2021.	Markandeshwar Hockey Welfare Society (01322) Devi mandir Road, Opp. Vishvas Bal Ashram, Ist Floor, Shahbad Markanda, District Kurukshetra. “ To	2,00,000	SDO(C) Shahbad
33	U.O.No. Secy./MS&YA- 2021/197 Dated 04.06.2021.	Smt. Geeta Rani W/o Sh. Roshan Lal Village Naisi, Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	51,000	SDO(C) Pehowa
34	U.O.No. Secy./MS&YA- 2021/201 Dated 04.06.2021.	Sh. Manish S/o Sh. Ujagar Singh Village Thana, Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	1,00,000	SDO(C) Pehowa

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
35	U.O.No. Secy./MS&YA- 2021/205 Dated 04.06.2021.	President, Maa Baglamukhi Charitable Trust Pehowa, Distt. Kurukshetra (Regd. 3086). “ For the completion of Hall in Maa Baglamukhi Mandir for general public use.”	3,00,000	SDO(C) Pehowa
36	U.O.No. Secy./MS&YA- 2021/209 Dated 04.06.2021.	President Shri Saraswati Ram Natak Club, Pehowa, Kurukshetra (Regd. 00017). “To Promote Sports & Cultural activities.”	5,00,000	SDO(C) Pehowa
37	U.O.No. Secy./MS&YA- 2021/213 Dated 04.06.2021.	President, Shri Guru Ravidass Yatri Niwas Sewa Samiti, Near Guru Ravidass Mandir, W. No. 6, Pehowa, Kurukshetra (Regd. 01647). “For the completion of rooms & Hall of Shri Guru Ravidass	5,00,000	SDO(C) Pehowa
38	U.O.No. Secy./MS&YA- 2021/217 Dated 04.06.2021.	President, Rotary Club Pehowa, Block Pehowa, Kurukshetra (Regd. 90567)District Kurukshetra. “To promote sports & Cultural activities.”	2,00,000	SDO(C) Pehowa
39	U.O.No. Secy./MS&YA- 2021/221 Dated 04.06.2021.	President, Thakur Dwara Sewa Samiti, Shiv Puri Road, Pehowa, Kurukshetra (Regd. 01071)District Kurukshetra.” For the completion of rooms & hall of Thakur Dwara Sewa Samiti for public use.”	5,00,000	SDO(C) Pehowa
40	U.O.No. Secy./MS&YA- 2021/225 Dated 04.06.2021.	Sh. Sanjeev Kumar S/o Sh. Jaipal Village Tikri, , Pehowa District Kurukshetra. “For financial assistance for the treatment of ailment being poor.”	51,000	SDO(C) Pehowa
41	U.O.No. Secy./MS&YA- 2021/229 Dated 04.06.2021.	Sh. Rahul S/o Sh. Anil Kumar 315/8, Ghumania Mohalla, Shahbad Markanda, District Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Shahbad
42	U.O.No. Secy./MS&YA- 2021/233 Dated 04.06.2021.	Sh. Sukhwinder Singh S/o Sh. Kulwant Singh 106/6, Khattarwara Mohalla, Shahbad Markanda District Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Shahabad
43	U.O.No. Secy./MS&YA- 2021/245 Dated 04.06.2021.	Sh. Harjeet Singh S/o Sh. Mahinder Singh Dera Fateh Singh,Gobind Nagar, Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	25,000	SDO(C) Pehowa
44	U.O.No. Secy./MS&YA- 2021/249 Dated 04.06.2021.	Sh. Jodha Singh S/o Sh. Balwant Singh,Village Gumthala Garhu Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	1,50,000	SDO(C) Pehowa
45	U.O.No. Secy./MS&YA- 2021/253 Dated 04.06.2021.	Sh. Paramjeet S/o Sh. Balwant Singh,Village Gumthala Garhu, Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	75,000	SDO(C) Pehowa
46	U.O.No. Secy./MS&YA- 2021/257 Dated 04.06.2021.	Sh. Gurlal Singh S/o Sh. Surat Singh,Dera Fateh Singh, Gumthala Garhu, Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	80,000	SDO(C) Pehowa
47	U.O.No. Secy./MS&YA- 2021/261 Dated 04.06.2021.	Sh. Jitender Singh S/o Sh. Lakhbir Singh Gumthala Garhu, Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	70,000	SDO(C) Pehowa
48	U.O.No. Secy./MS&YA- 2021/265 Dated 04.06.2021.	Sh. Khushwant Singh S/o Jai Bhagwan #417/9 Prithu, Colony Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	90,000	SDO(C) Pehowa
49	U.O.No. Secy./MS&YA- 2021/269 Dated 04.06.2021.	Sh. Roshan Lal S/o Sh. Shiv Lal Dhulgarh, Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	50,000	SDO(C) Pehowa
50	U.O.No. Secy./MS&YA- 2021/273 Dated 04.06.2021.	Sh. Baljeet Singh S/o Surat Singh Gumthala Garhu, Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	25,000	SDO(C) Pehowa
51	U.O.No. Secy./MS&YA- 2021/277 Dated 04.06.2021.	Sh. Sukhvinder Singh S/o Jagjeet Singh Kheri Shishgrah,Pehowa District Kurukshetra. “For financial assistance for the repair of house being poor.”	1,70,000	SDO(C) Pehowa
52	U.O.No. Secy./MS&YA-	President Markandeshwar Mandir (Regd. 758) Shahbad Markanda, District Kurukshetra. “For the	2,50,000	SDO(C)

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	2021/133 Dated 04.06.2021.	completion of Community Hall in Markandeshwar Mandir for general public use.”		Shahbad
53	U.O.No. Secy./MS&YA- 2021/57 Dated 04.06.2021.	Smt. Nirmla W/o Sh. Jagbir Singh Village Turkpur, District Sonipat. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Kharkhoda
54	U.O.No. Secy./MS&YA- 2021/61 Dated 04.06.2021.	Smt. Sonia W/o Sh. Shamsheer Singh # 31, Village Turkpur, District Sonipat. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Kharkhoda
55	U.O.No. Secy./MS&YA- 2021/65 Dated 04.06.2021.	Sh. Ashok S/o Sh. Mukhtyar Singh Village Turkpur (224), District Sonipat. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Kharkhoda
56	U.O.No. Secy./MS&YA- 2021/69 Dated 04.06.2021.	Smt. Bimla Urf Pooja W/o Sh. Aman Singh# 439, Village Jakhauli, Rai, District Sonipat. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Rai
57	U.O.No. Secy./MS&YA- 2021/73 Dated 04.06.2021.	Sh. Sachin Kundu S/o Sh. Dilbag Singh # 683/29, Gali No. 3, Vikas Nagar, Sonipat, District Sonipat. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Sonipat
58	U.O.No. Secy./MS&YA- 2021/77 Dated 04.06.2021.	Smt. Indrawati W/o Sh. Randhir Village Badi Ghari Rajlu, District Sonipat. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Ganaur
59	U.O.No. Secy./MS&YA- 2021/81 Dated 04.06.2021.	Smt. Kalavati W/o Sh. Dhana Ram Village Bhogipur (161), District Sonipat. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Ganaur
60	U.O.No. Secy./MS&YA- 2021/85 Dated 04.06.2021.	Sh. Om Parkash S/o Sh. Choturam, Village Pana Ghilana, Murthal, District Sonipat. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Sonipat
61	U.O.No. Secy./MS&YA- 2021/97 Dated 04.06.2021.	Swami Vivekanand Modern High School, Village Safiabab District Sonapat (Regd. 530462/2005). “To Promote Sports & Cultural activities.”	5,00,000	SDO(C) Sonipat
62	U.O.No. Secy./MS&YA- 2021/105 Dated 04.06.2021.	Principal North Point Middle School, Village Basaudi District Sonapat (Regd. 2010/7073-7078). “To promote Sports & Cultural activities.”	5,00,000	SDO(C) Sonipat
63	U.O.No. Secy./MS&YA- 2021/101 Dated 04.06.2021.	Delhi Institute of Technology and Management, (DITM) Gannaur, District Sonapat (Regd. 1-3847801). “To promote Sports & Cultural activities.”	5,00,000	SDO(C) Ganaur
64	U.O.No. Secy./MS&YA- 2021/89 Dated 04.06.2021.	Sh. Mukesh Kumar S/o Sh. Harichand Villgar Daryapur, Badli, District Jhajjar. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Bahadurgarh
65	U.O.No. Secy./MS&YA- 2021/93 Dated 04.06.2021.	Smt. Mohini W/o Sh. Hitesh Jamini Village Daryapur, Badli, District Jhajjar. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Bahadurgarh
66	U.O.No. Secy./MS&YA- 2021/109 Dated 04.06.2021.	Haryana Cricket Academy (Regd. 116) village Daryapur, Near Dhansa Border, Bahadurgarh, District Jhajjar. “To Promote Sports & cultural activities.”	10,00,000	SDO(C) Bahadurgarh
67	U.O.No. Secy./MS&YA- 2021/293 Dated 04.06.2021.	Smt. Murti Devi W/o Rajpal Singh Village Rapdia Patti Balu, Kaithal. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Kalayat
68	U.O.No. Secy./MS&YA- 2021/137 Dated 04.06.2021.	Sh. Manoj Kumar S/o Sh. Shri Chand Village Malkheri, District Kaithal. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Kaithal
69	U.O.No. Secy./MS&YA- 2021/237 Dated 04.06.2021.	Smt. Ripula Rani W/o Danesh Kumar 59/2, Anand Vihar, Nanhera, Ambala Cantt., District Ambala. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Ambala Cantt.

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
70	U.O.No. Secy./MS&YA- 2021/289 Dated 04.06.2021.	Smt. Shakuntla W/o Rishi Pal 5046, Urban Estate, Sector-11, Jind, District Jind. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Jind
71	U.O.No. Secy./MS&YA- 2021/281 Dated 04.06.2021.	Sh. Dinesh S/o Ramesh Kumar 697/15, Vijay Nagar, Near Manoj Kiryana Store Jind, District Jind. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Jind
72	U.O.No. Secy./MS&YA- 2021/285 Dated 04.06.2021.	Sh. Mandeep S/o Ramphal Village Amargarh (80), Narwana, District Jind. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Narwana
73	U.O.No. Secy./MS&YA- 2021/297 Dated 04.06.2021.	President, Brahm Sports Academy 251, 3 rd Floor, Old Civil Hospital Complex, Sirsa (Regd. 00703). “To promote Sports & Cultural activities.”	15,00,000	SDO(C) Sirsa
74	U.O.No. Secy./MS&YA- 2021/301 Dated 04.06.2021.	President, Haryana Kho-Kho Association, 251, 3 rd Floor, Old Civil Hospital Complex, Sirsa(Regd. 1900). “To promote Sports & Cultural activities.”	15,00,000	SDO(C) Sirsa
75	U.O.No. Secy./MS&YA- 2021/241 Dated 04.06.2021.	Ashwani Gupta Memorial Educational, Sports & Charitable Trust, # 94, Sector-17, Panchkula District Panchkula (Regd. 1289). “To promote Sports & Cultural activities.”	11,00,000	SDO(C) Panchkula
76	U.O.No. Secy./MS&YA- 2021/305 Dated 30.06.2021.	Sh. Jarnail Singh S/o sh. Joginder Singh Village Madanpur, shahbad, District kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Shahbad
77	U.O.No. Secy./MS&YA- 2021/309 Dated 30.06.2021.	Sh. Laxman Singh S/o Sh. Ram Swaroop Village Satoura, Pehowa, District kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
78	U.O.No. Secy./MS&YA- 2021/313 Dated 30.06.2021.	Sh. Biken Singh S/o Sh. Baljinder Singh Village Basantpur, shahbad, District kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Shahbad
79	U.O.No. Secy./MS&YA- 2021/321 Dated 30.06.2021.	Smt. Meena Kumari W/o Sh. Lekh Nath Dayal Nagar shahbad, District kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Shahbad
80	U.O.No. Secy./MS&YA- 2021/325 Dated 30.06.2021.	Sh. Rajender Kumar S/o Sh. Banarshi Ram #4, Village Bibipur Kalan, Pehowa, District kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
81	U.O.No. Secy./MS&YA- 2021/333 Dated 30.06.2021.	Ms. Sunita Devi D/o Sh. Ishwar Singh Village Sisar Khas (123), Rohtak. “For financial assistance to purchase of sports equipments for participating tokyo olympic being poor.”	5,00,000	SDO(C) Meham
82	U.O.No. Secy./MS&YA- 2021/337 Dated 30.06.2021.	Ms. Renu D/o Sh. Ramphal Village Mangali Jatan, Mangali Mohbat (158), Hisar. “For financial assistance to purchase of sports equipment being poor.”	50,000	SDO(C) Hisar
83	U.O.No. Secy./MS&YA- 2021/341 Dated 30.06.2021.	Sh. Mohan S/o Sh. Ramphal Village mangali Jatan, Mangali Mohbat (158), Hisar. “For financial assistance to purchase of sports equipments being poor.”	50,000	SDO(C) Hisar
84	U.O.No. Secy./MS&YA- 2021/345 Dated 30.06.2021.	Ms. Deepika D/o Sh. Ramphal Village Mangali Jatan, Mangali Mohbat (158), Hisar. “For financial assistance to purchase of sports equipments being poor.”	50,000	SDO(C) Hisar
85	U.O.No. Secy./MS&YA- 2021/317 Dated 30.06.2021.	Sh. Hemant Kumar S/o Sh. Suresh Kumar #398, New Rattangarh Colony, Ambala. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Ambala
86	U.O.No. Secy./MS&YA- 2021/329 Dated 30.06.2021.	Hamari Aastha Foundation, (U85300HR2020NPL086310)#361, Sector 7, Ambala City. “To promote the Sports & Cultural activities.”	2,00,000	SDO(C) Ambala
87	U.O.No. Secy./MS&YA-	Smt. Rajni Kamboj W/o Sh. Rohit Kumar Village Akalgarh, Yamuna Na	2,00,000	SDO(C)

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	2021/349 Dated 30.06.2021.	for the repair of house being poor.”		Yamuna Nagar
88	U.O.No.Secy./MS&Y A-2021/353 Dated 20.07.2021.	President, Dr. B.R. Ambedkar Health & Educational Society, Village Mathana, Kurukshetra (Regd. No. 3580), Distt. Kurukshetra. “For the completion of hall at Dr. B.R. Ambedkar Health & Educational	11,00,000	SDO(C) Kurukshetra
89	U.O.No. Secy./MS&YA- 2021/357 Dated 20.07.2021.	Sh. Pala Ram S/o Chandu Ram Village Batheri, Pehowa, District Kurukshetra. “For financial assistance for the repair of house being poor.”	50,000	SDO(C) Pehowa
90	U.O.No.Secy./MS&Y A-2021/361 Dated 20.07.2021.	President, Punjabi Vishwakarma Sabha, Ward No. 11, Nand Colony No. 1, Pehowa, District Kurukshetra ((HR-4-2021-01092). “For the completion of hall at Punjabi Vishwakarma Sabha	5,00,000	SDO(C) Pehowa
91	U.O.No. Secy./MS&YA- 2021/369 Dated 30.07.2021.	Mukti Dhara Mission (MDM) (01548)# 130, Ward No. 14, Fozi Plot, Pehowa, District Kurukshetra. “For the completion of hall in Mukti Dhara Mission for public use.”	1,50,000	SDO(C) Pehowa
92	U.O.No. Secy./MS&YA- 2021/185 Dated 04.06.2021.	Bhagwan Balmiki Shiksha Parchar Samiti, Balmiki Ashram, Sirasgarh (Mulana), District Ambala (Regd. 68). “For the completion of Dr. B.R.Ambedkar School building for public use.”	5,00,000	SDO(C) Mulana
93	U.O.No. Secy./MS&YA- 2021/365 Dated 30.07.2021.	Sh. Parvinder Singh S/o Sh. Sewa Singh # 1108, Ugala, District Ambala. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Mulana
94	U.O.No.Secy./MS&Y A-2021/373 Dated 05.08.2021.	Smt. Sayamo Devi W/O Rampal Village Thana, Pehowa ,District Kurukshetra. “For financial assistance for the rapair of house being poor.”	51,000	SDO(C) Pehowa
95	U.O.No.Secy./MS&Y A-2021/377 Dated 26.08.2021.	Sh. Anil Kumar S/O Sh. Rameshwar Dass Near Ravidass Mandir, Ismailabad, Pehowa ,District Kurukshetra. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Pehowa
96	U.O.No.Secy./MS&Y A-2021/381 Dated 26.08.2021.	Sh. Rishi Kumar S/O Sh Jarnail Singh, Harijan Mohalla, Ismailabad, Pehowa, District Kurukshetra. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Pehowa
97	U.O.No.Secy./MS&Y A-2021/385 Dated 26.08.2021.	Smt. Soni Devi W/O Sh Pardeep Kumar, Harijan Mohalla, Ismailabad, Pehowa ,District Kurukshetra. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Pehowa
98	U.O.No.Secy./MS&Y A-2021/389 Dated 26.08.2021.	Sh. Maan Singh S/O Rampal Village Shri Nagar, Pehowa, District Kurukshetra. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Pehowa
99	U.O.No.Secy./MS&Y A-2021/393 Dated 26.08.2021.	Sh. Rakesh Kumar S/O Sh Dhan Puri Village Jalbehra, Pehowa,District Kurukshetra. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Pehowa
100	U.O.No.Secy./MS&Y A-2021/397 Dated 26.08.2021.	Sh .Rajbir S/O Satpal Village Jalbehra, Pehowa,District Kurukshetra. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Pehowa
101	U.O.No.Secy./MS&Y A-2021/401 Dated 26.08.2021.	Sh. Krishan Kumar S/O Sh Rati Ram Village Bir , Mathana,District Kurukshetra. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Thanesar
102	U.O.No.Secy./MS&Y A-2021/405 Dated 26.08.2021.	Smt. Jasmero Devi W/O Sh Suresh Kumar Village Village Bir, Mathana, District Kurukshetra. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Thanesar
103	U.O.No.Secy./MS&Y A-2021/477 Dated 26.08.2021.	Organization for Social and Cultural Awareness (OSCA)(Regd.HR/2013/0060656)#1166,Gali No.4, Shanti Nagar, District Kurukshetra. “To promte the Sports & Cultural activities.”	15,00,000	SDO(C) Kurukshetra
104	U.O.No.Secy./MS&Y A-2021/481 Dated 26.08.2021.	Smt. Anu W/O Sh Jaipal Mohanpur,Karah Sahib, Pehowa, District Kurukshetra. “For financial assistance for the rapair of house being poor.”	1,00,000	SDO(C) Pehowa

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
105	U.O.No.Secy./MS&Y A-2021/485 Dated 26.08.2021.	Smt. Gurdeep Kaur W/O I. Sh Sukhvinder Singh, Saraswati Khera, Bhatmajra, Pehowa, District Kurukshetra. “For financial assistance for the rapair of house being poor.”	50,000	SDO(C) Pehowa
106	U.O.No.Secy./MS&Y A-2021/489 Dated 26.08.2021.	Smt.Angure Devi W/O Sh Nanu Ram Ward No. 7, Bhore Saidan, Pehowa, District Kurukshetra. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Pehowa
107	U.O.No.Secy./MS&Y A-2021/493 Dated 26.08.2021.	Smt. Mamta W/O Sh Deepak Kumar # 191, Ward No. 7, Saini Mohalla, Pehowa, District Kurukshetra. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Pehowa
108	U.O.No.Secy./MS&Y A-2021/497 Dated 26.08.2021.	Sh. Karambir S/O Sh Singara Ram, Ward No. 6, Ruan, Pehowa, District Kurukshetra. “For financial assistance for the rapair of house being poor.”	50,000	SDO(C) Pehowa
109	U.O.No.Secy./MS&Y A-2021/501 Dated 26.08.2021.	Smt. Manjeet Kaur W/O Late Sh. Guralp Singh Village Karah Sahib, Pehowa, District Kurukshetra. “For financial assistance for the rapair of house being poor.”	50,000	SDO(C) Pehowa
110	U.O.No.Secy./MS&Y A-2021/505 Dated 26.08.2021.	Maur 10X Shooting Range (Regd. 01018) village Jhansa, Pehowa, District Kurukshetra. “To promote the Sports & Cultural activities.”	15,00,000	SDO(C) Pehowa
111	U.O.No.Secy./MS&Y A-2021/429 Dated 26.08.2021.	Sh. Sachin S/O Sh. Baljeet, Village Kitlana District Bhiwani. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Bhiwani
112	U.O.No.Secy./MS&Y A-2021/433 Dated 26.08.2021.	Smt. Neelam Devi W/O Late Sh. Bijender Singh, Village Basri Jarwa, Mahendergarh. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Mahender-garh
113	U.O.No.Secy./MS&Y A-2021/437 Dated 26.08.2021.	Sh. Pardeep Kumar S/O Sh. Sher Singh Naiyo Wala Mohalla, Fetehpur, Kaithal. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Kaithal
114	U.O.No.Secy./MS&Y A-2021/473 Dated 26.08.2021.	Sh. Shiva S/O Sh. Raj Kumar 476/2, Gali No.2, Chandana Gate, Shiv Nagar, Ward No. 29, Kaithal. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Kaithal
115	U.O.No.Secy./MS&Y A-2021/445 Dated 26.08.2021.	Sh. Sonu S/O Randhir Village Rapdia Pati Balu, Kaithal. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Kalayat
116	U.O.No.Secy./MS&Y A-2021/449 Dated 26.08.2021.	Sh. Randeep S/O Shamsheer Village Rapdia Pati Balu, Kaithal. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Kalayat
117	U.O.No.Secy./MS&Y A-2021/453 Dated 26.08.2021.	Sh. Suresh Kumar S/O Sh. Inder Singh Village Kassan Zabra Patti, Kaithal. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Kalayat
118	U.O.No.Secy./ MS&YA-2021/457 Dated 26.08.2021.	Sh. Naresh Kumar S/O Ajmer Singh Village Kasan, Kaithal. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Kalayat
119	U.O.No.Secy./ MS&YA-2021/461 Dated 26.08.2021.	Sh. Ram Kumar S/O Sadhu Ram Village Rapdia Pati Balu, Kaithal. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Kalayat
120	U.O.No.Secy./ MS&YA-2021/465 Dated 26.08.2021.	Sh. Ram Mehar S/O Sh. Amer Nath, Ruhel Patti Near Post Office, Guhna, Kaithal. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Kalayat
121	U.O.No.Secy./ MS&YA-2021/441 Dated 26.08.2021.	Sh. Ravi S/O Suresh # 1055, Badhu Pati, Alewa Jind. “For financial assistance for the rapair of house being poor.”	2,00,000	SDO(C) Uchana
122	U.O.No.Secy./ MS&YA-2021/469	Sh. Gurnam S/O Sh. Mahipal Village Sandil, # 108, Block 38, Jind. “For financial assistance for the	2,00,000	SDO(C)

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	Dated 26.08.2021.	repair of house being poor.”		Uchana
123	U.O.No.Secy./ MS&YA-2021/409 Dated 26.08.2021.	Sh. Suresh Pal S/O Sh. Sant Ram, # 38, Dadiana Kakroo, Ambala. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Ambala
124	U.O.No.Secy./ MS&YA-2021/413 Dated 26.08.2021.	Sh. Ajay S/O Sh. Kartar Singh, Village Santokhpura, Distt. Charkhi Dadri. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Charkhi Dadri
125	U.O.No.Secy./ MS&YA-2021/417 Dated 26.08.2021.	Sh. Bharat S/O Sh. Ramesh Kumar, Village Mouri, Distt. Charkhi Dadri. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Charkhi Dadri
126	U.O.No.Secy./ MS&YA-2021/421 Dated 26.08.2021.	Smt. Dayawanti W/O Late Sh. Suraj Bhan, Village Mouri(173), Distt. Charkhi Dadri. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Charkhi Dadri
127	U.O.No.Secy./ MS&YA-2021/425 Dated 26.08.2021.	Sh. Neeraj S/O Sh. Rohtash, Village Santokhpura, Distt. Charkhi Dadri. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Charkhi Dadri
128	U.O.No.Secy./MS&Y A-2021/509 Dated 10.09.2021.	Principal,Guru Nanak Vidya Bhawan Society,Thaska Road,Ismailabad,Pehowa,District Kurukshetra. (Regd.No.01143) “For the completion of Rooms at Guru Nanak Vidya Bhawan Society for public use.”	2,50,000	SDO(C) Pehowa
129	U.O.No.Secy./MS&Y A-2021/517 Dated 10.09.2021.	President,Shree Balaji Dham Charitable Trust, Village Kamoda, Near Indian Oil pump, Pehowa ,District Kurukshetra. (Regd.No.1465) “For the completion of hall at Shree Balaji Dham	2,50,000	SDO(C) Pehowa
130	U.O.No.Secy./MS&Y A-2021/521 Dated 10.09.2021.	Sh. Nikhil Sharma S/O Sh Raj Kumar Sharma #197,ward no.3 Kathgarh Road, Ismailabad, Pehowa, District Kurukshetra. “For financial assistance for the repair of house being poor.”	50,000	SDO(C) Pehowa
131	U.O.No.Secy./MS&Y A-2021/525 Dated 10.09.2021.	Sh. Virender Kumar S/O Sh Prem Chand Saini Mohalla,Near Purana Shiv Mandir, Ismailabad, Pehowa ,District Kurukshetra. “For financial assistance for the repair of house being poor.”	50,000	SDO(C) Pehowa
132	U.O.No.Secy./MS&Y A-2021/537 Dated 10.09.2021.	Sh. Hansraj S/O Moti Ram Village Sandholi, Pehowa, District Kurukshetra. “For financial assistance for the repair of house being poor.”	50,000	SDO(C) Pehowa
133	U.O.No.Secy./MS&Y A-2021/541 Dated 10.09.2021.	President,Prem Seva Samiti (Regd.00172) Keshav Bihar, Gurudwara Road, Pehowa, District Kurukshetra. “For the completion of hall of Prem Seva Samiti for public use .”	2,00,000	SDO(C) Pehowa
134	U.O.No.Secy./MS&Y A-2021/545 Dated 10.09.2021.	President Shri Krishan Kirpa Gaushala Trust, KDB Road, Near Gieo Geeta, Braham Sarovar, District Kurukshetra.(Regd.HGSA/2019/504) “For the purchase of fodder and repair of Gaushala.”	5,00,000	SDO(C) Kurukshetra
135	U.O.No.Secy./MS&Y A-2021/549 Dated 10.09.2021.	Sh. Mandeep Singh S/O Sh Sh Dharam Pal Village Bir , Mathana,District Kurukshetra. “For financial assistance for the repair of house being poor.”	1,00,000	SDO(C) Thanesar
136	U.O.No.Secy./MS&Y A-2021/561 Dated 10.09.2021.	Sh. Ankit Phogat S/O Sh Ramchander, Village Mori,(173) District Charkhi Dadri. “For financial assistance for the repair of house being poor.”	1,00,000	SDO(C) Charkhi Dadri
137	U.O.No.Secy./MS&Y A-2021/529 Dated 10.09.2021.	Sh Sandeep S/O Sh Rajpal #21,Village Mandi Haria , District Charkhi Dadri. “To purchase of Sports equipments for participate in games being poor.”	50,000	SDO(C) Charkhi Dadri
138	U.O.No.Secy./MS&Y A-2021/533 Dated 10.09.2021.	Sh Sushil Kumar S/O Sh Balbir Singh,Village Padhana, Nilokheri, District Karnal. “To purchase of Sports equipments for participate in games being poor.”	50,000	SDO(C) Nilokheri
140	U.O.No.Secy./MS&Y A-2021/557 Dated 10.09.2021.	Sh. Ramesh Kumar S/O Sh Krishan Lal Village Nuhiyan Wali, District Sirsa. “For financial assistance for the repair of house being poor.”	1,00,000	SDO(C) Dabwali

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
141	U.O.No.Secy./MS&Y A-2021/565 Dated 10.09.2021.	Sh. Jai Parkash S/O Sh Ram Kanwar Village Kisranti, District Rohtak. “For financial assistance for the rapair of house being poor.”	1,00,000	SDO(C) Garhi Sampla Kiloi
142	U.O.No.Secy./MS&Y A-2021/553 Dated 10.09.2021.	Smt. Poonam Devi W/O Sh Rajbir , Village Salahpur, District Yamuna Nagar. “For financial assistance for the rapair of house being poor.”	1,00,000	SDO(C) Sadhaura
143	U.O.No.Secy./MS&Y A-2021/569 Dated 08.10.2021.	Smt. Preetam Kaur D/o Sh. Balwan Singh village Sarsa, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the marriae of her daughter being poor.”	50,000	SDO(C) Pehowa
144	U.O.No.Secy./MS&Y A-2021/589 Dated 08.10.2021.	Sh. Pardeep Kumar S/o Sh. Brij Mohan Village Dhanirampura, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
145	U.O.No.Secy./MS&Y A-2021/593 Dated 08.10.2021.	Sh. Ankit S/o Sh. Surinder Kumar Village Dhanirampura, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
146	U.O.No.Secy./MS&Y A-2021/597 Dated 08.10.2021.	Smt. Seema Rani W/o Sh. Jaswinder Singh, # 102,Ward No. 12, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
147	U.O.No.Secy./MS&Y A-2021/601 Dated 08.10.2021.	Sh. Sanjay Kumar S/o Sh. Arjun Singh Village Dhanirampura, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the	2,00,000	SDO(C) Pehowa
148	U.O.No.Secy./MS&Y A-2021/605 Dated 08.10.2021.	Sh. Vikram Singh S/o Sh. Biru Ram Village Bhor Saidan, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
149	U.O.No.Secy./MS&Y A-2021/609 Dated 08.10.2021.	Sh. Ram Singh S/o Sh. Biru Ram Village Bhor Saidan, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
150	U.O.No.Secy./MS&Y A-2021/613 Dated 08.10.2021.	Smt. Sharanjeet Kaur W/o Sh. Balwinder Singh Village Siana Saida, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	50,000	SDO(C) Pehowa
151	U.O.No.Secy./MS&Y A-2021/617 Dated 08.10.2021.	Smt. Bhagwati W/o Sh. Sher Singh Village Siana Saida, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
152	U.O.No.Secy./MS&Y A-2021/621 Dated	Smt. Raji Devi W/o Sh. Babu Ram Village Siana Saida, Pehowa, Kurukshetra, Distt. Kurukshetra.	2,00,000	SDO(C) Pehowa
153	U.O.No.Secy./MS&Y A-2021/625 Dated	Smt. Bachi Devi W/o Sh. Som Pal Village Siana Saida, Pehowa, Kurukshetra, Distt. Kurukshetra.	2,00,000	SDO(C) Pehowa
154	U.O.No.Secy./MS&Y A-2021/629 Dated	Smt. Nari Devi W/o Sh. Puran Chand Village Siana Saida, Pehowa, Kurukshetra, Distt. Kurukshetra.	2,00,000	SDO(C) Pehowa
155	U.O.No.Secy./MS&Y A-2021/633 Dated	Sh. Ram Prasad S/o Sh. Sadhu Ram Village Siana Saida, Pehowa, Kurukshetra, Distt. Kurukshetra.	2,00,000	SDO(C) Pehowa
156	U.O.No.Secy./MS&Y A-2021/637 Dated	Smt. Maya Devi W/o Sh. Satpal Village Morthala, Thanesar, Kurukshetra, Distt. Kurukshetra. “For	2,00,000	SDO(C) Thanesar
157	U.O.No.Secy./MS&Y A-2021/641 Dated	Sh. Sohan Lal S/o Sh. Himmat Ram Village Siana Saida, Pehowa, Kurukshetra, Distt. Kurukshetra.	1,00,000	SDO(C) Pehowa
158	U.O.No.Secy./MS&Y A-2021/645 Dated	Smt. Raj Rani W/o Late Sh. Atma Ram Village Siana Saida, Pehowa, Kurukshetra, Distt.	50,000	SDO(C)

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
				Pehowa
159	U.O.No.Secy./MS&Y A-2021/649 Dated	Ms. Meenu D/o Sh. Balvinder D-162, Ram Nagar, Kurukshetra, Distt. Kurukshetra. “For financial	50,000	SDO(C)
				Shahbad
160	U.O.No.Secy./MS&Y A-2021/661 Dated 08.10.2021.	Smt Rimpi Devi W/o Sh. Tinku Kumar Village Jhansa, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C)
				Pehowa
161	U.O.No.Secy./MS&Y A-2021/665 Dated 08.10.2021.	Smt. Kiran Bala W/o Sh. Suresh Kumar Village Jhansa, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C)
				Pehowa
162	U.O.No.Secy./MS&Y A-2021/669 Dated 08.10.2021.	Smt. Satya Rani W/o Sh. Roshan Lal Village Jhansa, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C)
				Pehowa
163	U.O.No.Secy./MS&Y A-2021/673 Dated 08.10.2021.	Smt. Raj Rani W/o Sh. Dewan Chand Village Jhansa, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C)
				Pehowa
164	U.O.No.Secy./MS&Y A-2021/677 Dated 08.10.2021.	Smt. Amandeep W/o Sh. Shiv Kumar Village Jhansa, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C)
				Pehowa
165	U.O.No.Secy./MS&Y A-2021/681 Dated 08.10.2021.	Smt. Salindro Devi W/o Sh. Naresh Kumar Village Jhansa, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C)
				Pehowa
166	U.O.No.Secy./MS&Y A-2021/685 Dated 08.10.2021.	Smt Samta Rani W/o Sh. Rjesh Kumr Village Jhansa, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C)
				Pehowa
167	U.O.No.Secy./MS&Y A-2021/689 Dated 08.10.2021.	Smt. Bimla Rani W/o Sh. Tirlok Chand Village Jhansa, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C)
				Pehowa
168	U.O.No.Secy./MS&Y A-2021/693 Dated 08.10.2021.	Mala Rani D/o Sh. Ramesh Chander # 599, Sector- 13, Thanesar, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C)
				Thanesar
169	U.O.No.Secy./MS&Y A-2021/697 Dated 08.10.2021.	Smt. Harpreet W/o Sh. Rajeev Kumar Village Jhansa, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C)
				Pehowa
170	U.O.No.Secy./MS&Y A-2021/701 Dated 08.10.2021.	Smt. Neha Matta W/o Sh. Shiv Shakti Village Jhansa, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair	2,00,000	SDO(C)
				Pehowa
171	U.O.No.Secy./MS&Y A-2021/705 Dated 08.10.2021.	Smt. Sindro Devi W/o Sh. Tejpal Singh Village Jhansa, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C)
				Pehowa
172	U.O.No.Secy./MS&Y A-2021/713 Dated 19.10.2021.	Mahabir Akhara Society (HRA/4/01052) Sant Nagar, Ismailabad, Pehowa, Kurukshetra, Distt. Kurukshetra. “For the Sports & cultural activities.”	2,00,000	SDO(C)
				Pehowa
173	U.O.No.Secy./MS&Y A-2021/717 Dated 19.10.2021.	Smt. Nishad W/o Sh. Tahir #154/1, Majri Mohalla, Shahbad, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	50,000	SDO(C)
				Shahbad
174	U.O.No.Secy./MS&Y A-2021/729 Dated 19.10.2021.	Smt. Gurmail Kaur W/o Jaswant Singh House No. 30, Ward No. 15, Pranchi Road, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	1,25,000	SDO(C)
				Pehowa
175	U.O.No.Secy./MS&Y A-2021/733 Dated 19.10.2021.	Sh. Karamjeet Singh S/o Sh. Baldev Singh Gandhi Nagar,Pehowa Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair	1,25,000	SDO(C)
				Pehowa

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
176	U.O.No.Secy./MS&Y A-2021/653 Dated 08.10.2021.	Ever Green Public Sr. Sec. School Patel Nagar, Kaithal (Regd. G-1/14/4630-35/KTL), Distt. Kaithal. “For the completion of room, block earth filling paint school building & installation of computers.”	10,00,000	SDO(C) Kaithal
177	U.O.No.Secy./MS&Y A-2021/657 Dated 08.10.2021.	Gaindeep Sr. Sec. School (Regd. 2576/KTL) Village Padla, District Kaithal. “For the completion of rooms, block earth filling paint school building & installation of computers.”	10,00,000	SDO(C) Kaithal
178	U.O.No.Secy./MS&Y A-2021/581Dated 08.10.2021.	Smt. Krishna W/o Sh. Shri Chand Village Malkheri Distt. Kaithal. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Kaithal
179	U.O.No.Secy./MS&Y A-2021/585 Dated 08.10.2021.	Sh. Jasmer Singh S/o Sh. Chailuram Village Kawartan, District Kaithal. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Kaithal
180	U.O.No.Secy./MS&Y A-2021/709 Dated 08.10.2021.	Parul D/o Sh. Manohar Lal#68/8, Ram Nagar, Rural Part 1, Karnal, Distt. Karnal. “For financial assistance for the repair of house being poor.”	50,000	SDO(C) Karnal
181	U.O.No.Secy./MS&Y A-2021/573 Dated 08.10.2021.	Sh. Manpreet Singh S/o Sh. Himmat Singh # 272, Near Gurudwara, Nanhera, Kuldeep Nagar, Ambala, Distt. Ambala. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Ambala Cantt.
182	U.O.No.Secy./MS&Y A-2021/577 Dated 08.10.2021.	Sh. Surjit Singh S/o Sh. Prasha Ram Village Mohangarh, Uchana,Jind, Distt. Jind. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Uchana
183	U.O.No.Secy./MS&Y A-2021/513 Dated 03.09.2021.	Sh. Balram S/o Sh. Sanjeev Kumar Village Chimni, Beri, Distt. Jhajjar. “For purchase of sports equipments for participate in games being poor.”	1,00,000	SDO(C) Beri
184	U.O.No.Secy./MS&Y A-2021/737Dated 22.11.2021.	Smt. Komal Ran W/o Sh. Sudesh Kumar Nanda Ward No. 13, New Punjabi Dharamshala, Pehowa, Kurukshetra. “For financial assistance for the treatment of ailment of her foot being poor.”	2,00,000	SDO(C) Pehowa
185	U.O.No.Secy./MS&Y A-2021/757Dated 22.11.2021.	Smt. Rani W/o Sh. Rakesh Kumar # 35, Ward No. 9, Gali Tidwan,, Pehowa, Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
186	U.O.No.Secy./MS&Y A-2021/761Dated 22.11.2021.	Smt. Pinki Kaur W/o Sh. Sinder Singh, Kupiya Plot, Karan Sahib,Pehowa, Kurukshetra. “For financial assistance for the repair of house being poor.”	50,000	SDO(C) Pehowa
187	U.O.No.Secy./MS&Y A-2021/773Dated 22.11.2021.	Sh. Vishal Kumar S/o Sh. Isham Singh Village Bibipur Kalan, Pehowa, Kurukshetra. “For financial assistance for the repair of house being poor.”	1,00,000	SDO(C) Pehowa
188	U.O.No.Secy./MS&Y A-2021/781Dated 22.11.2021.	Smt. Kamlesh W/o Sh. Rampal, Village Arnaicha, Pehowa, Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
189	U.O.No.Secy./MS&Y A-2021/785Dated 22.11.2021.	Sh. Karnail Singh S/o Sh. Jeet Singh Village Arnaicha, Pehowa, Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
190	U.O.No.Secy./MS&Y A-2021/741Dated 22.11.2021.	Smt. Savita W/o Sh. Sandeep Village Sheikhupura, Ganaur, District Sonipat. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Ganaur
191	U.O.No.Secy./MS&Y A-2021/745Dated 22.11.2021.	Sh. Parveen S/o Sh. Nafe Singh Village Madina, District Sonipat. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Baroda
192	U.O.No.Secy./MS&Y A-2021/749 Dated 22.11.2021.	Smt. Bhanmati W/o Sh. Raj Singh # 376 Village Mahiana, District Sonipat. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Gohana
193	U.O.No.Secy./MS&Y A-2021/753Dated	Preeti D/o Sh. Suraj Parkash Village Jasaukheri, Bahadurgarh District, District Jajjar	2,00,000	SDO(C)

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	22.11.2021.	assistance for the repair of house being poor.”		Bahadurgarh
194	U.O.No.Secy./MS&Y A-2021/789Dated 22.11.2021.	Swarnkar Samaj Kalyan Sewa Samiti, House No. 65, Ward No. 7, Panipat (Regd. No. HR/007/2017/01051). “For the completion of rooms & hall of Swarnkar Samaj Kalyan Sewa Samiti	11,00,000	SDO(C) Panipat
195	U.O.No.Secy./MS&Y A-2021/793Dated 22.11.2021.	Sh. Satnam Singh S/o Sh. Balak Ram # 18, Fatehpur, Sector-20, District Panchkula. “For financial assistance for the repair of house being poor.”	1,00,000	SDO(C) Panchkula
196	U.O.No.Secy./MS&Y A-2021/721Dated 19.10.2021.	Sh. Vikram Singh S/o Sh. Hari Chand Village Garhi Rodan, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance to Sh. Vikram Singh compendation due to fire in house being poor.”	1,00,000	SDO(C) Pehowa
197	U.O.No.Secy./MS&Y A-2021/725Dated 19.10.2021.	Sh. Bir Bhan S/o Sh. Bija Ram Village Garhi Rodan, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance to Sh. Bir Bhan compendation due to fire in house being poor.”	50,000	SDO(C) Pehowa
198	U.O.No.Secy./MS&Y A-2021/765Dated 22.11.2021.	Udasin Brahm Akhada Sahib Lok Bhalai Trust, Village Mandi, PO Lukhi, Pehowa, Kurukshetra. “For the completion of Hall & rooms for public use.”	5,00,000	SDO(C) Pehowa
199	U.O.No.Secy./MS&Y A-2021/769Dated 22.11.2021.	Gurudwara Singh Sabha, (Regd. 01090) Village Urnai, Pehowa, Kurukshetra. “For the completion of Hall & rooms for public use.”	5,00,000	SDO(C) Pehowa
200	U.O.No.Secy./MS&Y A-2021/777Dated 22.11.2021.	Sri Vishavkarma Public School, (Regd. 303) Near Police Station, Govt. Hospital Road, Pehowa, Kurukshetra. “For the completion of rooms & Computer Lab.”	5,00,000	SDO(C) Pehowa
201	U.O.No.Secy./MS&Y A-2021/ 797Dated 02.12.2021.	Sh. Atar Singh S/o Sh. Jeet Singh, Village Galedwa, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	50,000	SDO(C) Pehowa
202	U.O.No.Secy./MS&Y A-2021/801Dated 02.12.2021.	Sh. Balvinder Singh S/o Sh. Heera Singh Amritsari Farm Dera Bazigar, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	50,000	SDO(C) Pehowa
203	U.O.No.Secy./MS&Y A-2021/809Dated 02.12.2021.	Sh. Dinesh Kumar S/o Sh. Ram Kumar House No. 177/720, Ward No. 12, Purana Bazar, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	50,000	SDO(C) Pehowa
204	U.O.No.Secy./MS&Y A-2021/817 Dated 02.12.2021.	Smt. Jogindero Devi W/o Sh. Sultan Singh H. No. 258/14, Near Bus Stand, Ismailabad, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	50,000	SDO(C) Pehowa
205	U.O.No.Secy./MS&Y A-2021/821Dated 02.12.2021.	Sh.Banti Ram S/o Sh. Nirmal Singh, Village Tikri, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	50,000	SDO(C) Pehowa
206	U.O.No.Secy./MS&Y A-2021/845Dated 02.12.2021.	Sh. Harbhajan Singh S/o Sh. Dalip Singh, Village Saraswati Khera Colony, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the treatment of ailment of his legs being poor.”	50,000	SDO(C) Pehowa
207	U.O.No.Secy./MS&Y A-2021/849Dated 02.12.2021.	Ror Mahasabha (Regd. No. 01248), Ror Bhawan, GT Road, Karnal, Distt. Karnal. “For the completion of rooms & hall in Ror Mahasabha for public use.”	5,00,000	SDO(C) Karnal
208	U.O.No.Secy./MS&Y A-2021/861Dated 15.12.2021.	Smt. Mahinder Kaur W/o Sh. Jaswant Singh, Aroop Nagar, Gumti Road, Shahbad, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	1,00,000	SDO(C) Shahbad
209	U.O.No.Secy./MS&Y A-2021/881Dated 15.12.2021.	Sh. Bhupinder Singh S/o Sh. Gurnam Singh Village Khri Shahidan, Ismailabad Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Pehowa
210	U.O.No.Secy./MS&Y A-2021/885 Dated 15.12.2021.	Sh. Subash Chand S/o Sh. Sadhu Ram Village Urnai, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	50,000	SDO(C) Pehowa

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
211	U.O.No.Secy./MS&YA-2021/889 Dated 15.12.2021.	Sh. Balbir Singh S/o Sh. Sadhu Ram Village Sarsa, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the repair of house being poor.”	50,000	SDO(C) Pehowa
212	U.O.No.Secy./MS&YA-2021/897Dated 15.12.2021.	Smt. Sharanjeet Kaur W/o Sh Balwinder Singh, Village Siana Saidan, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the treatment of heart being poor.”	2,00,000	SDO(C) Pehowa
213	U.O.No.Secy./MS&YA-2021/805Dated 02.12.2021.	Sh. Dayal Chand S/o Sh. Aatma Ram Saraswati Bazar, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the treatment of ailment of his leg being poor.”	50,000	SDO(C) Pehowa
214	U.O.No.Secy./MS&YA-2021/813Dated 02.12.2021.	Sh. Aman Kumar S/o Sh. Jaswant Singh Village Murtzapur, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the treatment of ailment of his leg being poor.”	50,000	SDO(C) Pehowa
215	U.O.No.Secy./MS&YA-2021/825Dated 02.12.2021.	Smt. Gurpreet Kaur S/o Sh. Sahab Singh Village Urnai, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the treatment of ailment of Kidney of her husband being poor.”	50,000	SDO(C) Pehowa
216	U.O.No.Secy./MS&YA-2021/829Dated 02.12.2021.	Smt. Amarjeet Singh S/o Sh. Teja Singh Village Gandhi Nagar, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the treatment of ailment of Psychedelic being poor.”	50,000	SDO(C) Pehowa
217	U.O.No.Secy./MS&YA-2021/833Dated 02.12.2021.	Sh. Rinkpal S/o Sh. Bahadur Chand Village Urnai, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the treatment of ailment of heart of his son being poor.”	50,000	SDO(C) Pehowa
218	U.O.No.Secy./MS&YA-2021/837Dated 02.12.2021.	Sh. Prithvi Ram S/o Sh. Swaran Ram Village Urnai, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the treatment of ailment of Cancer being poor.”	50,000	SDO(C) Pehowa
219	U.O.No.Secy./MS&YA-2021/841Dated 02.12.2021.	Sh. Roshan Lal S/o Sh. Rampal Village Dhanirampura, Pehowa, Kurukshetra, Distt. Kurukshetra. “For financial assistance for the treatment of ailment of both arms of his son being	50,000	SDO(C) Pehowa
220	U.O.No.Secy./MS&YA-2021/869Dated 15.12.2021.	Smt. Shakuntla Devi W/o Sh. Tek Chand # 600, Ward No. 25, New Grain Markit, Kaithal, Distt. Kaithal. “For financial assistance for the repair of house being poor.”	50,000	SDO(C) Kaithal
221	U.O.No.Secy./MS&YA-2021/877Dated 15.12.2021.	Sh. Pankaj Rana S/o Sh. Raj Kumar Village Sotha, Kaithal, Distt. Kaithal. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Kaithal
222	U.O.No.Secy./MS&YA-2021/893Dated 15.12.2021.	Sh. Pawan Kumar S/o Sh. Raju Ram Village Ajaib, Tehsil Meham, Distt. Rohtak “For financial assistance for the ailment of psychedelic of his father being poor.”	1,00,000	SDO(C) Meham
223	U.O.No.Secy./MS&YA-2021/853Dated 15.12.2021.	Sh. Om Parkash S/o Sh. Deepchand , Village Kistranti, Distt. Rohtak. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Garhi Sampla Kiloi
224	U.O.No.Secy./MS&YA-2021/853Dated 15.12.2021.	Monika Beniwal D/o Late sh. Ashok Beniwal H/no. 1433/34, Sheetal Nagar, Gali No.2, Distt. Rohtak. “For financial assistance for the purchase of Books, Clothes shoes & fee etc.being poor.”	2,00,000	SDO(C) Rohtak
225	U.O.No.Secy./MS&YA-2021/857Dated 15.12.2021.	Sh. Sunil Kumar S/o Sh. Pal Singh # 90 Nichli Chaunki (198), Panchkula. Distt. Panchkula. “For financial assistance for the repair of house being poor.”	1,00,000	SDO(C) Panchkula
226	U.O.No.Secy./MS&YA-2021/ 901 Dated 30.12.2021.	Smt. Chanda W/o Sh. Jagannath Ward No. 9, Bhramjun, Pehowa, Kurukshetra. “For financial assistance for the treatment of her heart being poor.”	50,000	SDO(C) Pehowa
227	U.O.No.Secy./MS&YA- 2022/ 909 Dated 12.01.2022.	Smt. Kamlesh Kumari W/o Sh. Jagdish Kumar 452/14,Committee Bazar, Shahbad, Kurukshetra. “For financial assistance for the treatment of her ailment (Cance) being poor.”	1,00,000	SDO(C) Shahbad
228	U.O.No.Secy./MS&YA- 2022/ 913	Smt. Poonam Rani W/o Sh. Rajinder Kumar H. No. 43/12, Near Harnala, Distt. Gali, Shahbad,	50,000	SDO(C)

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	Dated 12.01.2022.	Kurukshetra. “For financial assistance for the treatment of her leg being poor.”		Shahbad
229	U.O.No.Secy./ MS&YA- 2022/ 921 Dated 12.01.2022.	Akhil Bhartiya Markandeshwar Jan Sewa Trust Village Thaska Miranji, Pehowa, Kurukshetra,(Regd. HR-1169-2010). “For the completion of rooms of Akhil Bhartiya Markandeshwar Jan Sewa Trust for	2,50,000	SDO(C) Pehowa
230	U.O.No.Secy./ MS&YA- 2022/ 917 Dated 12.01.2022.	Haryana State Cycling Association Haryana Armed Police, Madhuban, Karnal (Regd. No.HR-3-06926-2017).“To promote the Sports & Cultural activities.”	7,00,000	SDO(C) Karnal
231	U.O.No.Secy./ MS&YA- 2022/ 925 Dated 20.01.2022.	Jagat Sadhbhawna Sansthan (Regd. 070981) Sadhbhawna Sanskrit Mandir, Nirmal Vihar, Karnal. “For the completion of Jagat Sadhbhawna Sansthan building for public use.”	2,00,000	SDO(C) Karnal
232	U.O.No.Secy./ MS&YA- 2022/ 929 Dated 20.01.2022.	Sh. Nathi Ram S/o Sh. Kura Ram, Village Kalri Jagir, Indri, Karnal. “For financial assistance for the repair of house being poor.”	1,00,000	SDO(C) Indri
233	U.O.No.Secy./ MS&YA- 2022/ 933 Dated 20.01.2022.	Aanchal D/o Sh. Aman Singh, 1488, Housing Board, Sector-26, Panchkula. “For financial assistance for the purchase of books, study material, clothes, shoes etc. for her being poor.”	2,00,000	SDO(C) Panchkula
234	U.O.No.Secy./ MS&YA- 2022/ 905 Dated 30.12.2021.	Sh. Abhishek Mehta S/o Sh. Raj Kumar Mehta Village Kultajpur, Narnaul, Mahendergah. “For financial assistance for the repair of house being poor.”	2,00,000	SDO(C) Narnaul
235	U.O.No.Secy./ MS&YA-2022/937 Dated 02.02.2022.	Smt. Aman Rani W/o Sh. Sumit Kumar Village Jhansa, Pehowa, Distt. Kurukshetra. “For Financial Assistance for the repair of house being Poor.”	1,00,000	SDO(C) Pehowa
236	U.O.No.Secy./ MS&YA-2022/941 Dated 02.02.2022.	Smt. Chameli Devi W/o Sh. Ramsaroop # 168, Village Jhansa, Pehowa, Distt. Kurukshetra. “For Financial Assistance for the repair of house being Poor.”	1,00,000	SDO(C) Pehowa
237	U.O.No.Secy./ MS&YA-2022/945 Dated 02.02.2022.	Smt. Shanti Devi W/o Sh. Mohan Lal Village Jhansa, Pehowa, Distt. Kurukshetra. “For Financial Assistance for the repair of house being Poor.”	1,00,000	SDO(C) Pehowa
238	U.O.No.Secy./ MS&YA-2022/949 Dated 02.02.2022.	Smt. Ramandeep Kaur D/o Sh. Jaswinder Singh Village Sulkhni, Shahbad, Distt. Kurukshetra. “For Financial Assistance for the repair of house being Poor.”	2,00,000	SDO(C) Shahbad
239	U.O.No.Secy./ MS&YA-2022/953 Dated 02.02.2022.	Smt. Geetu Rani W/o Sh. Arun Kumar # 314/9, Saidan Muhalla, Shahbad, Distt. Kurukshetra. “For Financial Assistance for the repair of house being Poor.”	50,000	SDO(C) Shahbad
240	U.O.No.Secy./ MS&YA-2022/957 Dated 02.02.2022.	Gurudwara Jora Sahib Ji (Patshahi: 10) Village Saina Saidan, Pehowa, Distt. Kurukshetra.(Regd. 02441). “For the completion of Hall in Gurudwara Jora Sahib Ji for general public use.”	5,00,000	SDO(C) Pehowa
241	U.O.No.Secy./ MS&YA-2022/961 Dated 02.02.2022.	Smt. Sunita W/o Sh. Anil Kumar Village Thana, Pehowa, Distt. Kurukshetra. “For Financial Assistance for the treatment of ailment (i.e brain hemorrhage) of her son being Poor.”	2,00,000	SDO(C) Pehowa
242	U.O.No.Secy./ MS&YA-2022/965 Dated 03.02.2022.	Sh. Ragubir Singh S/o Sh. Mahinder Singh Village Kamoda, Dera Gobind Nagar, Pehowa, Distt. Kurukshetra. “For Financial Assistance for the treatment of his ailment(i.e. Kidney) being Poor.”	1,00,000	SDO(C) Pehowa
243	U.O.No.Secy./ MS&YA-2022/969 Dated 03.02.2022.	Sh. Triloki Nath S/o Sh. Amar Nath 114/9, Saidan Mohalla, Shahbad, Distt. Kurukshetra. “For Financial Assistance for the repair of house being Poor.”	1,00,000	SDO(C) Shahbad
244	U.O.No.Secy./ MS&YA-2022/973 Dated 03.02.2022.	Sh. Sarbjeet Singh S/o Sh. Sardool Singh Gobind Nagar, Dera Fateh Singh, Pehowa, Distt. Kurukshetra. “For Financial Assistance for the repair of house being Poor.”	1,00,000	SDO(C) Pehowa
245	U.O.No.Secy./ MS&YA-2022/977 Dated 03.02.2022.	Sh. Dharambir S/o Sh. Satpal Village Saraswati Khara, Pehowa, Distt. Kurukshetra. “For Financial Assistance for the treatment of ailment of his wife (i.e leg) being Poor.”	50,000	SDO(C) Pehowa

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
246	U.O.No.Secy./ MS&YA-2021/865 Dated 15.12.2021.	Bipasha D/o Sh. Vikas Dahiya #791, Gali No. 2 West Ram Nagar, Sonipat. “For the purchase of equipments for wrestling game being Poor.”	2,00,000	SDO(C)
				Sonipat
247	U.O.No.Secy./ MS&YA-2022/ 981Dated 24.03.2022.	Sh. Ravi Kumar S/o Sh. Pal Singh # 90 Nichli Chaunki (198) Panchkula, Distt. Panchkula. “For financial assistance for repair of house being poor.”	57,000	SDO(C)
				Panchkula
248	U.O.No.Secy./ MS&YA-2022/ 985Dated 24.03.2022.	Pamarth Sadhna Charitable Trust, Shahbad Markanda, District Kurukshetra (Regd. No. 1260). “For the completion of hall of Parmarth Sadhna Charitable Trust for public use.”	11,00,000	SDO(C)
				Shahbad

Allocation of Discretionary Grants sanctioned by Sh. Dushyant Chautala, Hon’ble Deputy Chief Minister, Haryana, Chandigarh for the financial year 2021-22.						
Sr. No.	Authority No. & Date			Place and purpose	Amount Rs.	Executing Agency
1	2			3	4	5
1	U.O.No.PS CM/2021/01 26.04.2021.	to	Dy. dt.	Gram Panchayat, Village Bandhwari, District Gurugram. “For renovation/construction of General Chaupal.”	21,00,000	BDPO Wazirabad
2	U.O.No.PS CM/2021/05 26.04.2021.	to	Dy. dt.	Apna Samaj Sangthan, # 821, Sector-6, Part-II, Dharuhera (Regd. No. HR/RWR/20140182) District Rewari. “For Beatification of Ambedkar Park, Dharuhera.”	11,00,000	SDO(C) Rewari
3	U.O.No.PS CM/2021/09 26.04.2021.	to	Dy. dt.	Shri Guru Nanak Pritam Kanya Pathshala, Shahabad, District Kurukshetra (Regd. No. 01799). “For construction of rooms in Shri Guru Nanak Pritam Girls Sr. Sec. School.”	10,00,000	SDO(C) Shahabad
4	U.O.No.PS CM/2021/13 26.04.2021.	to	Dy. dt.	Maa Gauri Samaj Sewa Samiti, Hanuman Colony, Ward No. 7, Panipat (Regd. No. HR-007/2019/01606) District Panipat. “For purchase of Sewing Machines & Computers for General public use.”	5,00,000	SDO(C) Panipat
5	U.O.No.PS CM/2021/21 24.05.2021.	to	Dy. dt.	Civil Hospital, Tohana, District Fatehabad. “For Installation of Oxygen plant.”	30,00,000	SDO(C), Tohana
6	U.O.No.PS CM/2021/17 03.06.2021.	to	Dy. dt.	Gram Panchayat, Desujodha. “For Open Gym for general public use.”	4,00,000	BDPO, Dabwali
7	U.O.No.PS CM/2021/25 03.06.2021.	to	Dy. dt.	Gram Panchayat, Karsindhu. “For extension of library for general public use.”	25,00,000	BDPO, Uchana
8	U.O.No.PS CM/2021/29 01.07.2021.	to	Dy. dt.	Gram Panchayat, Village Koth Kalan, District Hisar. “For Open Gym.”	2,00,000	BDPO, Narnaund
9	U.O.No.PS CM/2021/33 07.07.2021.	to	Dy. dt.	Gram Panchayat, Village Ahirka, District Jind. “For construction of Library building and Digital Library.”	25,00,000	BDPO, Jind
10	U.O.No.PS CM/2021/37 04.07.2021.	to	Dy. dt.	Gram Panchayat, Village Chandeni, District Charkhi Dadri. “For purchase of Mat for Kabaddi.”	2,00,000	SDO(C) Charkhi Dadri
11	U.O.No.PS CM/2021/41 23.07.2021.	to	Dy. dt.	President, Jai Baba Jitgar Kabaddi Yuva Club, (Regd. No. 02308), Village Kakrod, District Jind. “For purchase of Gym items and Kabaddi Mat for Girls.”	3,00,000	SDO(C) Uchana
12	U.O.No.PS CM/2021/45 23.07.2021.	to	Dy. dt.	Dr. B.R. Ambedkar Health & Education Society (Regd.) Village Mathana, District Kurukshetra. “For Library for general public use.”	21,00,000	SDO(C) Thanesar (Kurukshetra)
13	U.O.No.PS CM/2021/53 29.07.2021.	to	Dy. dt.	Ch. Azmat Khan Memorial High School, Village Alipur Tigra, District Nuh (Regd. No. A2/10/621-24. “For construction of rooms.”	5,00,000	SDO(C) Ferozpur Jhirka
14	U.O.No.PS CM/2021/57 29.07.2021.	to	Dy. dt.	Shri Ram Leela Committee (Regd. No. 692/90) New Sabji Mandi, Ferozpur Jhirka, District Nuh. “For construction of Boundary wall.”	10,00,000	SDO(C) Ferozpur Jhirka
15	U.O.No.PS CM/2021/61 29.07.2021.	to	Dy. dt.	Mewat Kshetra Gaushala Samiti (Regd. No. 234/1980) Zir Road, Ferozpur Jhirka Nuh. “For construction of Shed & Boundary wall.”	5,00,000	SDO(C) Ferozpur Jhirka
16	U.O.No.PS CM/2021/65 29.07.2021.	to	Dy. dt.	Shiv Mandir Vikas Samiti (Regd. No. 311) Ferozpur Jhirka, District Nuh. “For Boring/installation of Tube well for drinking water for general public use.”	10,00,000	SDO(C) Ferozpur Jhirka
17	U.O.No.PS CM/2021/69 29.07.2021.	to	Dy. dt.	Ch. Azmat Khan Community Centre, Ferozpur Jhirka, District Nuh. “For renovation/repair of Community Centre for general public use.”	10,00,000	SDO(C) Ferozpur Jhirka
18	U.O.No.PS CM/2021/49 29.07.2021.	to	Dy. dt.	Gram Panchayat, Village Bursham, District Panipat. “For purchase of Mat Kabaddi.”	2,00,000	SDO(C) Panipat
19	U.O.No.PS CM/2021/73 23.08.2021.	to	Dy. dt.	Maharaja Agrasen Medical Education & Scientific Research Society (Regd. No. HR012201400687) Agroha (Hisar). “For Digital Library and Students welfare.”	50,00,000	SDO(C) Hisar
20	U.O.No.PS CM/2021/77 23.08.2021.	to	Dy. dt.	Gram Panchayat, Village Dahar, District Panipat. “For purchase of Boxing ring set.”	3,00,000	SDO(C) Panipat
21	U.O.No.PS CM/2021/81 31.08.2021.	to	Dy. dt.	Brahman Chaupal, Gujjarpatti Mohala, Ward No. 10, Uchana Kalan, Distt. Jind. “For renovation/repair.”	5,00,000	SDM(C) Uchana
22	U.O.No.PS CM/2021/89 06.09.2021.	to	Dy. dt.	Bar Association, Ratia, Distt. Fatehabad. “For Installation of Lift.”	11,00,000	SDO(C) Ratia
23	U.O.No.PS CM/2021/85 06.09.2021.	to	Dy. dt.	Gram Panchayat, Village Sindhar, Distt. Hisar. “For Library at village Chaupal for general public use.”	5,00,000	SDO(C) Hansi

Sr. No.	Authority No. & Date			Place and purpose	Amount Rs.	Executing Agency
1	2			3	4	5
24	U.O.No.PS CM/2021/93 06.09.2021.	to	Dy. dt.	District Bar Association, Hisar Distt. Hisar. “For Upgradation & renovation of Library.”	11,00,000	SDO(C) Hisar
25	U.O.No.PS CM/2021/97 06.09.2021.	to	Dy. dt.	Gurudwara Singh Sabha Dhurali (Regd.) District Kurukshetra. “For completion of Community Hall for general public use.”	5,00,000	SDO(C) Kurukshetra
26	U.O.No.PS CM/2021/101 06.09.2021.	to	Dy. dt.	Shri Guru Ravidass Mandir and Dhramshala Sabha (Regd.), Station Majari Shahabad (M), Kurukshetra, Distt. Kurukshetra. “For completion of Community Hall for general public use.”	5,00,000	SDO(C) Shahabad
27	U.O.No.PS CM/2021/105 06.10.2021.	to	Dy. dt.	Krida Evm Shiksha Sudhar Samiti (Regd. No. 00551), Village Jhamri, Distt. Jhajjar. “For Digital Library for general public use.”	11,00,000	SDO(C) Jhajjar
28	U.O.No.PS CM/2021/113 07.10.2021.	to	Dy. dt.	Press Club Jhajjar, Distt.Jhajjar. “For renovation/Upgradation of Media Centre.”	11,00,000	SDO(C) Jhajjar
29	U.O.No.PS CM/2021/109 06.10.2021.	to	Dy. dt.	Ram Krishan Kamdhenu Gaushala (Regd. No.01580), Village Silani, Distt. Gurugram. “For completion of Hall.”	31,00,000	SDO(C) Sohna
30	U.O.No.PS CM/2021/117 15.10.2021.	to	Dy. dt.	Gram Panchayat, Village Bapdoli, District Mahendergarh. “For Shaheed Balbir Singh Digital Library for general public use.”	11,00,000	SDO(C) Narnaul
31	U.O.No.PS CM/2021/121 15.10.2021.	to	Dy. dt.	Jat Dharamshala, Nangal Choudhary District Mahendergarh. (Regd. No.00124) “For Completion of Building & Digital Library for general public use.”	31,00,000	SDO(C) Narnaul
32	U.O.No.PS CM/2021/129 15.10.2021.	to	Dy. dt.	Saini Senior Secondary School, Narnaul, District Mahendergarh, (Regd.) “For Digital Library for general public use.”	11,00,000	SDO(C) Narnaul
33	U.O.No.PS CM/2021/125 15.10.2021.	to	Dy. dt.	Saini Sabha, Rewari Road, District Mahendergarh, Regd. No. HR012201300S63. “For Completion of Building.”	21,00,000	SDO(C) Narnaul
34	U.O.No.PS CM/2021/133 21.10.2021.	to	Dy. dt.	Gram Panchayat, Village Sullar, District Ambala.“For Open Gym for general public use.”	2,50,000	SDO(C) Ambala City
35	U.O.No.PS CM/2021/137 21.10.2021.	to	Dy. dt.	Gram Panchayat, Village Tar, District Ambala.“For Open Gym for general public use.”	2,50,000	SDO(C) Ambala City
36	U.O.No.PS CM/2021/141 21.10.2021.	to	Dy. dt.	Gram Panchayat, Village Sindhar, District Hisar.“For Library for general public use.”	5,00,000	SDO(C) Hansi
37	U.O.No.PS CM/2021/145 21.10.2021.	to	Dy. dt.	Gram Panchayat, Village Karnera, District Faridabad.“For Library for general public use.”	11,00,000	SDO(C) Badkhal
38	U.O.No.PS CM/2021/149 21.10.2021.	to	Dy. dt.	Gram Panchayat, Village Dharsul Khurd, District Fatehabad.“For Open Gym for general public use.”	3,00,000	SDO(C) Tohana
39	U.O.No.PS CM/2021/153 08.11.2021.	to	Dy. dt.	Gram Panchayat, Village Daroli, District Hisar. “For purchase of Mat for Kabaddi.”	5,00,000	SDO(C) Hisar
40	U.O.No.PS CM/2021/157 08.11.2021.	to	Dy. dt.	Water Users Association O/L RD 72900-L Bani Disty. (Regd. No. 01867), Village Mohamadpuria, Distt. Sirsa. “For Re-construction/repair of water course (RD 72900-L.”	20,00,000	SDO(C) Ellenabad
41	U.O.No.PS CM/2021/161 08.11.2021.	to	Dy. dt.	Gram Panchayat, Village Kheri Asra, District Jhajjar. “For Library.”	2,00,000	SDO(C) Badli
42	U.O.No.PS CM/2021/165 25.11.2021.	to	Dy. dt.	Shri Krishan Gopal Go-Sewa Sadan Sabha, Kaithal Road, Cheeka, Distt. Kaithal (Regd. No. 1374). “For completion of construction work.”	10,00,000	SDO(C) Gulha
43	U.O.No.PS to Dy. CM/ 2021/169 dt. 25.11.2021.			DAV Public School, Lukhi Distt. Kurukshetra (Affiliation No. 531348). “For Digital Library.”	5,00,000	BDPO, Thanesar
44	U.O.No.PS to Dy. CM/ 2021/173dt. 30.11.2021.			Shyam Gaushala Bandaheri, Village Bandaheri, District Hisar. (Regd. No. 02018). “For construction of Shed.”	11,00,000	SDO(C) Hisar
45	U.O.No.PS to Dy. CM/ 2021/177dt. 07.12.2021.			Gram Panchayat, Village Mandi, District Panipat. “For purchase of Mat for Wrestling/Sports Activities.”	3,00,000	SDO(C) Panipat
46	U.O.No.PS to Dy. CM/ 2021/181dt. 07.12.2021.			Gram Panchayat, Village Kaimri, District Hisar. “For purchase of Mat for Wrestling/Sports Items.”	3,00,000	SDO(C) Hisar
47	U.O.No.PS to Dy. CM/ 2021/185dt. 07.12.2021.			Pravasi Ekta Manch , H. No. 840, Near Gauri Shankar Mandir, Sector-7, Gurugram, Distt. Gurugram (Regd. No.9602). “For the promote cultural activities.”	11,00,000	SDO(C) Gurugram
48	U.O.No.PS to Dy. CM/ 2021/189dt. 16.12.2021.			District Bar Association, Hisar. “For renovation of Lawyers Chamber.”	29,00,000	SDO(C) Hisar
49	U.O.No.PS to Dy. CM/ 2021/193 dt. 24.12.2021.			Gram Panchayat, Village Singhwa Ragho, Distt. Hisar. “For purchase of Gym items for general public use.”	2,00,000	SDO(C) Hisar

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
50	U.O.No.PS to Dy. CM/ 2021/197 dt. 24.12.2021.	Govt. Sr. Sec. School, Village Alewa, Distt. Jind, School code (DSE-1568 & BSEH-8004). "For Library & construction of main gate/toilet."	4,00,000	SDO(C) Uchana
51	U.O.No.PS to Dy. CM/ 2022/201 dt. 17.01.2022.	Yuva Gram Welfare Society, Village Singhwa Khas, Distt. Hisar (Regd. No. HR/12/2020/01683). "For purchase of Animal Ultrasound Machine for general public use."	10,00,000	SDO(C) Narnaund
52	U.O.No.PS to Dy. CM/ 2022/205 dt. 17.01.2022.	Shri Krishan Nandi Gaudham Sewa Samiti, Village Sullar, District Ambala (Regd. No. 00796). "For construction of Shed."	11,00,000	SDO(C) Ambala City
53	U.O.No.PS to Dy. CM/ 2022/209 dt. 17.01.2022.	DAV Centenary Public School, Urban Estate, Jind (Affiliation No.=530209). "For Cycle stand & Digital library."	16,00,000	SDO(C) Jind
54	U.O.No.PS to Dy. CM/ 2022/213 dt. 01.02.2022.	Gram Panchayat, Gurukul Khera, District Jind. "For installation of Solar system."	50,00,000	ADC Jind
55	U.O.No.PS to Dy. CM/ 2022/217 dt. 01.02.2022.	Dr. Ambedkar Yuva Jagrati Manch, Ward No. 13, Narnaund, District Hisar. (Regd. No.1128). "For digital library."	2,00,000	SDO(C) Narnaund.
56	U.O.No.PS to Dy. CM/ 2022/221 dt. 01.02.2022.	Maharaja Agarsen Charitable Trust Hospital, Near Satya Narain Shiv Mandir, Anaj Mandi, Hisar. (Regd.). "For purchase of medical equipments."	11,00,000	SDO(C) Hisar.
57	U.O.No.PS to Dy. CM/ 2022/225 dt. 01.02.2022.	Dada Bhaiya Sewa Samiti Barhana, VPO Barhana, District Jhajjar, (Regd. No. HR-015/2018/00518). "For digital library."	5,00,000	SDO(C) Beri.
58	U.O.No.PS to Dy. CM/ 2022/235 dt. 02.02.2022.	Deputy Commissioner, Jind. "For installation of Statues of Martyrs of all village of District Jind."	21,00,000	SDO(C) Jind.
59	U.O.No.PS to Dy. CM/ 2022/238 dt. 02.02.2022.	Deputy Commissioner, Jind. "For expenditure occurred for cultural activities by all participants on the occasion of 26 th January, 2022."	1,00,000	SDO(C) Jind.
60	U.O.No.PS to Dy. CM/ 2022/232 dt. 02.02.2022.	Amar Shaheed Captain Chander Choudhary Memorial Charitable Trust, 236, New Anaj Mandi, Bikaner, District Bikaner (Rajasthan) (Regd. No. 5/2003/Bikaner,. "For construction of shed & purchase of kabaddi mat for general public use."	10,00,000	Under Secretary/CM Cell Haryana Civil Secretariat, Chandigarh.
61	U.O.No. PS to Dy. C.M./ 2022/229 dt. 08.03.2022.	Gram Panchayat, Village Birta, District Kangra (Himachal Pradesh). "For installation of Bore well for general public use."	2,50,000	Under Secy. C.M. Cell-II, Haryana Civil Secretariat, Chd.
62	U.O.No.PS to Dy. CM/ 2022/241 dt. 08.03.2022.	Cricket Association for the Blinds in Haryana, K.C. Road, NIT Faridabad. (Regd. No. HR019/ 2018/02909). "For purchase of sports items & sports activities."	5,00,000	SDO(C) Badkhal
63	U.O.No.PS to Dy. CM/ 2022/245 dt. 08.03.2022.	Gram Panchayat, Village Kaptan Majri, District Yamuna Nagar. " For Library."	2,00,000	SDO(C) Bilaspur
64	U.O.No.PS to Dy. CM/ 2021/249 dt. 31.3.2022.	Deputy Commissioner, Jind, District Jind. "For Purchase of Sports Items for general public use in Narwana Block."	1,50,000	SDO(C) Narwana

Allocation of Discretionary Grants sanctioned by Sh. Anoop Dhanak, Hon’ble Minister of State (Archaeology and Museums),Haryana, Chandigarh for the financial year 2021-22.				
Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.Secy./ MOS-A&M-2021/ 01 dt. 29-04-2021.	Gram Panchayat Rajli, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Rajli, Tehsil Barwala, District Hisar.”	2,85,000	BDPO, Barwala
2	U.O.No.Secy./ MOS-A&M-2021/ 05 dt. 29-04-2021.	Gram Panchayat Badhawar, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Badhawar, Tehsil Barwala, District Hisar.”	2,15,000	BDPO, Barwala
3	U.O.No.Secy./ MOS-A&M-2021/ 09 dt. 29-04-2021.	Gram Panchayat Bhada Khera, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Bhada Khera, Tehsil Barwala, District Hisar.”	75,000	BDPO, Barwala
4	U.O.No.Secy./ MOS-A&M-2021/ 13 dt. 29-04-2021.	Gram Panchayat Balak, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Balak, Tehsil Barwala, District Hisar.”	1,45,000	BDPO, Barwala
5	U.O.No.Secy./ MOS-A&M-2021/ 17 dt. 29-04-2021.	Gram Panchayat Banbhori, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Banbhori, Tehsil Barwala, District Hisar.”	1,45,000	BDPO, Barwala
6	U.O.No.Secy./ MOS-A&M-2021/ 21 dt. 29-04-2021.	Gram Panchayat Bayana Khera, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Bayana Khera, Tehsil Barwala, District Hisar.”	75,000	BDPO, Barwala
7	U.O.No.Secy./ MOS-A&M-2021/ 25 dt. 29-04-2021.	Gram Panchayat Bobua, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Bobua, Tehsil Barwala, District Hisar.”	1,45,000	BDPO, Barwala
8	U.O.No.Secy./ MOS-A&M-2021/ 29 dt. 29-04-2021.	Gram Panchayat Kharak Punia, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Kharak Punia, Tehsil Barwala, District Hisar.”	2,15,000	BDPO, Barwala
9	U.O.No.Secy./ MOS-A&M-2021/ 33 dt. 29-04-2021.	Gram Panchayat Kumbha Khera, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Kumbha Khera, Tehsil Barwala, District Hisar.”	75,000	BDPO, Barwala
10	U.O.No.Secy./ MOS-A&M-2021/ 37 dt. 29-04-2021.	Gram Panchayat Matloda, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Matloda, Tehsil Barwala, District Hisar.”	1,45,000	BDPO, Barwala
11	U.O.No.Secy./ MOS-A&M-2021/ 41 dt. 29-04-2021.	Gram Panchayat Chhan, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Chhan, Tehsil Barwala, District Hisar.”	1,45,000	BDPO, Barwala
12	U.O.No.Secy./ MOS-A&M-2021/ 45 dt. 29-04-2021.	Gram Panchayat Dhad, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Dhad, Tehsil Barwala, District Hisar.”	1,45,000	BDPO, Barwala
13	U.O.No.Secy./ MOS-A&M-2021/ 49 dt. 29-04-2021.	Gram Panchayat Gaibipur, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Gaibipur, Tehsil Barwala, District Hisar.”	75,000	BDPO, Barwala
14	U.O.No.Secy./ MOS-A&M-2021/ 53 dt. 29-04-2021.	Gram Panchayat Gainpura, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Gainpura, Tehsil Barwala, District Hisar.”	75,000	BDPO, Barwala
15	U.O.No.Secy./ MOS-A&M-2021/ 57 dt. 29-04-2021.	Gram Panchayat Hasangarh, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Hasangarh, Tehsil Barwala, District Hisar.”	2,15,000	BDPO, Barwala
16	U.O.No.Secy./ MOS-A&M-2021/ 61 dt. 29-04-2021.	Gram Panchayat Isharheri, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Isharheri, Tehsil Barwala, District Hisar.”	75,000	BDPO, Barwala
17	U.O.No.Secy./ MOS-A&M-2021/ 01 dt. 29-04-2021.	Gram Panchayat Kharakhara, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Kharakhara, Tehsil Barwala, District Hisar.”	75,000	BDPO, Barwala
18	U.O.No.Secy./ MOS-A&M-2021/ 69 dt. 29-04-2021.	Gram Panchayat Naya Gaon, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Naya Gaon, Tehsil Barwala, District Hisar.”	75,000	BDPO, Barwala
19	U.O.No.Secy./ MOS-A&M-2021/ 73 dt. 29-04-2021.	Gram Panchayat Sandlana, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Sandlana, Tehsil Barwala, District Hisar.”	1,45,000	BDPO, Barwala
20	U.O.No.Secy./ MOS-A&M-2021/ 81 dt. 29-04-2021.	Gram Panchayat Sarhera, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Sarhera, Tehsil Barwala, District Hisar.”	1,45,000	BDPO, Barwala
21	U.O.No.Secy./ MOS-A&M-2021/ 85 dt. 29-04-2021.	Gram Panchayat Sotha, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Sotha, Tehsil Barwala, District Hisar.”	75,000	BDPO, Barwala
22	U.O.No.Secy./ MOS-A&M-2021/ 89 dt. 29-04-2021.	Gram Panchayat Panihari, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Panihari, Tehsil Barwala, District Hisar.”	1,45,000	BDPO, Barwala
23	U.O.No.Secy./ MOS-A&M-2021/ 93 dt. 29-04-2021.	Gram Panchayat Bhaini Badshahpur, Tehsil Barwala, District Hisar. “For Installation of Solar Street Light for public use in Village Bhaini Badshahpur, Tehsil Barwala, District Hisar.”	1,45,000	BDPO, Barwala
24	U.O.No.Secy./ MOS-A&M-2021/ 77 dt. 29-04-2021.	Gram Panchayat Rajli, Tehsil Barwala, District Hisar. “For completion/renovation of Dhanak Chaupal for public use in Village Rajli, Tehsil Barwala, District Hisar.”	4,45,000	BDPO, Barwala

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
25	U.O.No.Secy./ MOS-A&M-2021/ 97 dt. 29-04-2021.	Global Samaj Sewa Samiti (Regd. No 01346) H. No. 1400, Main Bazar, VPO Israna, District Panipat. “For the purchase of Computers, Sewing Machine, Shoes & Clothes etc. for the use of poor Girls.”	5,00,000	SDO(C) Panipat
26	U.O.No.Secy./ MOS-A&M-2021/ 101 dt. 29-04-2021.	Swarnkar samaj Kalyan Sewa Samiti, (Regd. No. HR/007/2017/01051) Dalbir Nagar, Ward No. 7, District Panipat, Haryana. “For the purchase of Sewing Machines Shoes, Masks and Clothes for making masks etc. for the use of poor people.”	10,00,000	SDO(C) Panipat
27	U.O.No.Secy./ MOS-A&M-2021/ 105 dt. 10-05-2021.	Moksha Meditation Welfare society 8 th K.M. Milestone, Near Radhaswami ashram (Dinod) Kaimri Road, Hisar. “To purchase Two Oxygen Machines for the use in Moksha Meditation Welfare Society, Near Radhaswami ashram (Dinod), Kaimri Road, Hisar.”	1,00,000	SDO(C) Hisar
28	U.O.No.Secy./ MOS-A&M-2021/ 113 dt. 10-05-2021.	Maharishi Dayanand Saraswati Gaushala Samiti (Reg. No. 0553) dated 08.04.2009, Village Dobhi, Hisar. “For the construction of sheds in Gaushala.”	20,00,000	BDPO-II, Hisar
29	U.O.No.Secy./ MOS-A&M-2021/ 120 dt. 10-05-2021.	Shri Krishan Parnami Sarv Kalyan Trust (Reg. No. 6073/17), Kaimari, Hisar, Distt. Hisar. “To meet out the various urgent requirements of children and old men in Ashram at Kaimari(Hisar)	1,25,000	SDO(C) Hisar
30	U.O.No.Secy./ MOS-A&M-2021/ 109 dt. 10-05-2021.	Dada Ramsar Tirath Gaushala Awam Bharat Sewa Samiti, (Regd. No. HR/JND 2014-00443)Danoda, Tehsil Narwana, District Jind. “For the purchase of Loader Machine to be attached with Tractor to lift the dung and other works in Gaushala.”	2,50,000	BDPO, Narwana
31	U.O.No.Secy./ MOS-A&M-2021/ 117 dt. 10-05-2021.	Deputy Commissioner, Faridabad. “For distribution of food and Sweets and other items on the occasion of Republic Day, i.e. 26 th Jan. 2021.”	2,25,000	SDO(C) Faridabad
32	U.O.No.Secy./ MOS-A&M-2021/ 124 dt. 10-05-2021.	Slum Jagriti Samiti (Regd. No. 00164) Village Patikra, Tehsil Narnaul, District Mahendergarh. “For the purchase of Sewing Machines, Shoes, Masks and Clothes for making masks etc. for the use of poor people.”	5,00,000	SDO(C) Narnaul
33	U.O.No.Secy./ MOS-A&M-2021/ 128 dt. 01-06-2021.	MAA GAURI SAMAJ KEWA SAMITI (Reg. No. HR/007/2019/01606) Hanuman Colony, Ward No. 7, Panipat. “For the purchase and donation of Shoes, Clothes, soaps, sanitizers and masks to the poor persons.”	10,00,000	SDO(C) Panipat
34	U.O.No.Secy./ MOS-A&M-2021/ 136 dt. 04-06-2021.	Panchayati Dharmshala Sewa Sadan, Fateh Chand Colony, Uklana Mandi, District Hisar. “For the construction /completion of Panchayati Dharmshala Sewa Sadan, FC Colony, Uklana Mandi, District Hisar for public use.”	15,00,000	SDO(C) Barwala
35	U.O.No.Secy./ MOS-A&M-2021/ 140 dt. 04-06-2021.	District Bar Association, Hisar. “For repairing of Lala Lajpat Rai Chamber Building and Main Park in Hisar Bar Parishar.”	5,00,000	SDO(C) Hisar
36	U.O.No.Secy./ MOS-A&M-2021/ 144dt. 04-06-2021.	Gram Panchayat Balak Tehsil Barwala, District Hisar. “For construction/completion of Shed in Gaushala in Village Balak, Tehsil Barwala, District Hisar.”	5,00,000	BDPOBarwala
37	U.O.No.Secy./ MOS-A&M-2021/ 148 dt. 04-06-2021.	Gram Panchayat Kirmara Tehsil Hisar, District Hisar. “For the construction of Pacca Path Dhani from Sh. Hari Singh S/o Sh. Phoola Ram to Sh. Lilu S/o sh. Dalipa Ram Dhani, Konh road, near Sati Mandir, village Kirmara, Tehsil Hisar, District Hisar.”	5,00,000	BDPO, Agroha
38	U.O.No.Secy./ MOS-A&M-2021/ 152 dt. 04-06-2021.	Gram Panchayat Siwani Bolan Tehsil Hisar, District Hisar. “For the construction/completion of rooms in stadium, Kirmara road, Village Siwani Bolan, Tehsil Hisar, District Hisar.”	5,00,000	BDPOAgroha
39	U.O.No.Secy./ MOS-A&M-2021/ 156dt. 04-06-2021.	OM WELFARE & EDUCATION TRUST (Reg. No. 9200/ Dated 14-11-2014,DSS No. 9, First Floor, Red Cross Market, Hisar. “For the completion/construction of school building including roads and providing upgraded infrastructure for public use.”	20,00,000	SDO(C) Hisar
40	U.O.No.Secy./ MOS-A&M-2021/ 160 dt. 28-06-2021.	Gram Panchayat Rajli, Tehsil Barwala, District Hisar. “For construction/completion of Dhanak Chopal for public use in Village Raili, Tehsil Barwala, District Hisar.”	5,00,000	BDPO Barwala
41	U.O.No.Secy./ MOS-A&M-2021/ 164 dt. 28-06-2021.	OURS GROUP OF EDUCATION SOCIETY (Regd. HR/12/2019/02948), House No. 128, Prem Nagar, Hisar. “For the construction/completion of School building and providing upgraded infrastructure for public use.”	20,00,000	SDO(C) Hisar
42	U.O.No.Secy./ MOS-A&M-2021/ 172 dt. 28-06-2021.	Gram Panchayat Litani, Tehsil Uklana, District Hisar. “For the laying of water pipeline from Surbrah Miner to Water Works Litani in Village Litani, Tehsil Uklana, Distt. Hisar.”	5,00,000	BDPO Uklana
43	U.O.No.Secy./ MOS-A&M-2021/ 176 dt. 28-06-2021.	Gram Panchayat Banbhori Tehsil Uklana, District Hisar. “For construction of wall for Gram Sachivalya in village Banbhori, Tehsil Barwala, District Hisar.”	4,30,000	BDPO Uklana

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
44	U.O.No.Secy./ MOS-A&M-2021/ 180 dt. 28-06-2021.	Gram Panchayat Gyanpura, Tehsil Barwala, District Hisar. “For the construction of IPB Street from the house of Sh. Sunil S/o Sh. Satbir to Sh. Satpal S/o Sh. Baru Ram, in village Gyanpura, Tehsil Barwala, District Hisar.”	4,60,000	BDPO Barwala
45	U.O.No.Secy./ MOS-A&M-2021/ 183 dt. 28-06-2021.	Gram Panchayat Dhad, Tehsil Barwala, District Hisar. “For the construction of boundary wall for cremation ground (Goswami Kabristan) in village Dhad, Tehsil Barwala, District Hisar.”	4,40,000	BDPO Barwala
46	U.O.No.Secy./ MOS-A&M-2021/ 187 dt. 28-06-2021.	Gram Panchayat Sotha, Tehsil Barwala, District Hisar. “For the construction of IPB Street from the house of Sh. Banni S/o Sh. Amrit to house of Sh. Ramesh in village Sotha, Tehsil Barwala, District Hisar.”	4,70,000	BDPO Barwala
47	U.O.No.Secy./ MOS-A&M-2021/ 168 dt. 28-06-2021.	DELISHA INTERNATIONAL SPORTS FOUNDATION (Reg. No. 82679) House No. 307, Garhi Sarai, Near New Subji Mandi, Sonipat Road, Gohana, District Sonipat. “For the purchase of sports equipments, books and school dresses etc. for the use of poor people.”	5,00,000	SDO(C) Gohana
48	U.O.No.Secy./ MOS-A&M-2021/ 160 dt. 20-07-2021.	Gram Panchayat Sarhera, Tehsil Barwala, District Hisar. “For the construction of General Chopal for public use in Village Sarhera, Tehsil Barwala, District Hisar.”	5,00,000	BDPO Barwala
49	U.O.No.Secy./ MOS-A&M-2021/ 206 dt. 20-06-2021.	Gram Panchayat Bayana Khera, Tehsil Barwala, District Hisar. “ (1)For the construction of IPB Street from the house of Sh. Umed Singh S/o Sh. Jograj to the House of Sh. Chaju Ram Lamberdar for public use in Village Bayana Khera, Tehsil Barwala, District Hisar. (2) For the construction of IPB Street from the house of Sh. Bharta S/o Sh. Man Singh & Sh. Randhir S/o Sh. Chabila to the house of Sh. Vijender Master for public use in Village Bayana Khera, Tehsil Barwala, District Hisar.”	4,00,000	BDPO Barwala
50	U.O.No.Secy./ MOS-A&M-2021/ 214 dt. 20-07-2021.	Gram Panchayat Matloda Tehsil Barwala, District Hisar. “For the completion of Odder Panna Chopal for public use in Village Matloda, Tehsil Barwala, District Hisar.”	5,00,000	BDPO Barwala
51	U.O.No.Secy./ MOS-A&M-2021/ 218 dt. 20-07-2021.	Gram Panchayat Rajli Tehsil Hisar, District Hisar. “For the construction of Pacca Path Dhani from Sh. Ram Kumar S/o Sh. Amilal to Sh. Baru Ram S/o Sh. Jitu Ram village Rajli, Tehsil Barwala, District Hisar.”	5,00,000	BDPO Barwala
52	U.O.No.Secy./ MOS-A&M-2021/ 226 dt. 20-07-2021.	Gram Panchayat Pabra Tehsil Uklana, District Hisar. “For the completion of Namdev Dharmshala, Near Kundul Mod, in Village Pabra for Public use Tehsil Uklana, District Hisar.”	3,00,000	BDPO, Uklana
53	U.O.No.Secy./ MOS-A&M-2021/ 230 dt. 20-07-2021.	Gram Panchayat Pabra Tehsil Uklana, District Hisar. “For the construction of Boundary Wall of Crimination Ground in Village Pabra Near knoh mod for Public use Tehsil Uklana, District Hisar.”	5,00,000	BDPO Uklana
54	U.O.No.Secy./ MOS-A&M-2021/ 234 dt. 20-07-2021.	Gram Panchayat Shyamsukh, Tehsil & District Hisar. “For the construction/completion of boundary wall of Gaushala in Village Shyamsukh, Tehsil & District Hisar for public use.”	5,00,000	BDPO, Agroha
55	U.O.No.Secy./ MOS-A&M-2021/ 238 dt. 20-07-2021.	Gram Panchayat Litani Tehsil Uklana, District Hisar. “For the construction of Pacca Path from Litani to Jajanwala Road to the field of Sh. Raghubir S/o Sh. Dharmchand for public use in Village Litani, Tehsil Uklana, District Hisar.”	4,00,000	BDPO, Uklana
56	U.O.No.Secy./ MOS-A&M-2021/ 242 dt. 20-07-2021.	Gram Panchayat Bithmara Tehsil Uklana, District Hisar. “For the completion of Lalan pati General Chopal in Village Bithmara, Tehsil Uklana, District Hisar for public use.”	2,50,000	BDPO, Uklana
57	U.O.No.Secy./ MOS-A&M-2021/ 250 dt. 20-07-2021.	Gram Panchayat, Kuleri, Tehsil & District Hisar. “For the construction of boundary wall of Dr. B.R. Ambedkar Bhawan in Village Kuleri for public use.”	5,00,000	BDPO, Agroha
58	U.O.No.Secy./ MOS-A&M-2021/ 203 dt. 20-07-2021.	Panjabi Welfare Association Regd. No. 12/2009-2010 Uklana Mandi, District Hisar. “For the construction /completion of Dharmshala Panjabi Welfare Association for public use in Uklana Mandi, District Hisar.”	5,00,000	SDO (C), Barwala
59	U.O.No.Secy./ MOS-A&M-2021/ 199 dt. 20-07-2021.	Govt. Sr. Sec. School, Chamar khera, School (Code 01434) Tehsil Uklana, District Hisar. “For the purchase of 200 Dual Desk Furniture for the use of School Children in Govt. Sr. Sec. School, Chamar Khera, Tehsil Uklana, District Hisar for public use.”	4,80,000	BDPO, Uklana
60	U.O.No.Secy./ MOS-A&M-2021/ 195 dt. 20-07-2021.	Balmiki Bhairav Samuday VPO Mathana (Regd. No. HR/KKKR/2013/00085) District Kurukshetra, Haryana. “For the completion of Balmiki Bhairav Samuday Bhawan at VPO Mathana, Tehsil & District Kurukshetra for public use.”	2,50,000	SDO(C), Kuruk-shetra
61	U.O.No.Secy./ MOS-A&M-2021/ 246 dt. 20-07-2021.	Gram Panchayat Samain, Tehsil Tohana, District Fatehabad. “For the construction of Dhanak Chopal in Village Samain, Tehsil Tohana, Distt. Fatehabad for public use.”	5,00,000	BDPO, Tohana

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
62	U.O.No.Secy./ MOS-A&M-2021/ 210 dt. 20-07-2021.	Sant Ravidas Sabha Loharwara Memo No. 2021-22-000855 Dated 12 th March 2021 in VPO Loharwara Tehsil and Distt. Charkhi Dadri. “For the completion of SC Chopal, Near Baba Samadh Mandir in Village Loharwara for public use.”	5,00,000	SDO(C), Charkhi Dadri
63	U.O.No.254/ Secy./ MOS A&M-2021/ dt. 11-08-2021.	Sant Kabir Shiksha Samiti Dhanak Samaj Haryana (Regd. No. 2492) Sant Kabir Chhatrawas, Rajgarh Road, Hisar, Distt. Hisar. “For construction/ completion of building works for public use.”	16,00,000	SDO(C), Hisar
64	U.O.No.258/ Secy./ MOS A&M-2021/ dt. 11-08-2021.	Shree Haryana Kurukshetra Gaushala, Hisar (Regd. No. 1093/2014-15, Highway No. 9, 5 K.M. Tibba By-pass, Near Airport Delhi Road, Hisar, Distt. Hisar. “For the construction/completion of Gaushala building works.”	20,00,000	SDO(C), Hisar
65	U.O.No.258-A/ Secy./ MOS-A&M-2021/ dt. 12-08-2021.	Sant Kabir Sewa Samiti (Dhanak Samaj) (Regd. No. 168 Hr., 51-A, New Mukhija Colony, River By-Pass, Jattal Road, Near Shiv Mandir, Panipat, Distt. Panipat. “For the construction/completion of Building works for public use.”	5,00,000	SDO(C), Panipat
66	U.O.No.262/ Secy./ MOS A&M-2021/ dt. 23-08-2021.	District Bar Association, Hisar. “For the repairing of Lala Lajpat Rai Chamber Building and renovation of Main Gate & Beautification of Building Main Park in Hisar Bar Parishar, Tehsil & District Hisar.”	5,00,000	SDO(C), Hisar
67	U.O.No.270/ Secy./ MOS A&M-2021/ dt. 23-08-2021.	Gram Panchayat Matloda, Tehsil Barwala, District Hisar. “For the construction/completion of Chopal Naga Panna (Bhari Chopal) near Shiv Mandir in Village Matloda, Tehsil Barwala, District Hisar for public use.”	5,00,000	BDPO, Barwala
68	U.O.No.273/ Secy./ MOS A&M-2021/ dt. 23-08-2021.	Gram Panchayat Matloda, Tehsil Barwala, District Hisar. “For the construction/completion of Naga Panna Chopal (Bhiterli Chopal) in Village Matloda, Tehsil Barwala, District Hisar for public use.”	5,00,000	BDPO, Barwala
69	U.O.No.Secy./ MOS-A&M-2021/ 276 dt. 04-10-2021.	Shri Shukargiri Maharaj Gaushala (Reg.No. HR12201802446), in Village Siwani Bolan, Tehsil & District Hisar. “For the completion/construction of Gaushala in Village Siwani Bolan, Tehsil & District Hisar.”	11,00,000	BDPO, Agroha.
70	U.O.No./Secy./ MOS-A&M-2021/ 287 dt. 04-10-2021.	Shree Devi Bhawan Goshala (Reg.No.HGSA/2019/ 447), Near Fatehchand, Women College , Hisar Tehsil & District Hisar. “For the completion/construction of Gaushala in Hisar Tehsil & District Hisar.”	2,50,000	SDO(C) Hisar
71	U.O.No.Secy./ MOS-A&M-2021/ 290 dt. 04-10-2021.	Gram Panchayat Bithmara, Tehsil Uklana, District Hisar. “For the construction of pacca path from Bithmara to Uklana road to the house of Sh. Ami Singh in Village Bithmara, Tehsil Uklana, District Hisar.”	1,50,000	BDPO, Uklana
72	U.O.No.Secy./ MOS-A&M-2021/ 293 dt. 04-10-2021.	Gram Panchayat Bithmara, Tehsil Uklana, District Hisar. “For the construction of pacca path from Uklana to Budhakhera road to the house of Sh. Ramkishan S/o Sh. Kallu Ram in Village Bithmara, Tehsil Uklana, District Hisar.”	5,00,000	BDPO, Uklana
73	U.O.No.Secy./ MOS-A&M-2021/ 296 dt. 04-10-2021.	Creative Education Society (Reg.No.1259), House No. 233, Lajpat Nagar, Hisar Tehsil & District Hisar. “For the completion/construction of School Building in Hisar Tehsil & District Hisar.”	15,00,000	SDO(C) Hisar
74	U.O.No.Secy./ MOS-A&M-2021/ 300 dt. 04-10-2021.	Gram Panchayat Shyamsukh, Tehsil & District Hisar. “For the construction /completion of Gaushala in Village Shyamsukh, Tehsil & District Hisar for public use.”	5,00,000	BDPO, Agroha.
75	U.O.No.Secy./ MOS-A&M-2021/ 306 dt. 04-10-2021.	Gram Panchayat Balak, Tehsil Barwala, District Hisar. “For the construction /completion of shed in Gaushala Balak, Tehsil Barwala, District Hisar.”	5,00,000	BDPO, Barwala.
76	U.O.No.Secy./ MOS-A&M-2021/ 303 dt. 04-10-2021.	Gram Panchayat Chandeni, Block Jhojhu, Tehsil & District Charkhi Dadri. “For the purchase of Kabaddi Ground Mats for the use of players in Village Chandeni, Tehsil & District Deputy Commissioner, Rewari. “Distribution of sweets/ prizes amongst the children who participated in Independence Day, 15 th August, 2021.”	1,50,000	SDO(C) Charkhi Dadri
77	U.O.No. Secy./ MOS-A&M-2021/ 284 dt. 04-10-2021.	Deputy Commissioner, Rewari. “Distribution of sweets/ prizes amongst the children who participated in Independence Day, 15 th August, 2021.”	5,25,000	SDO(C) Rewari
78	U.O.No.Secy./ MOS-A&M-2021/ 314 dt. 29-10-2021.	Panchyati Dharamsala Development Committee (Reg.No.12201400888). Patel Nagar Hisar, Tehsil & District Hisar .“For the completion/construction of Hall in Panchyati Dharamsala in Hisar Tehsil & District Hisar.”	11,00,000	SDO(C) Hisar
79	U.O.No.Secy./ MOS-A&M-2021/ 318 dt. 29-10-2021.	Dhanak Samaj Uthan Samiti (Reg.No.00755). Near Laxmi Dharmkanta Kabir Chowk, Tehsil Road, Jhajjar .“For the construction/completion of building of Dhanak Samaj Dharamsala in Tehsil Road, Jhajjar.	5,00,000	SDO(C) Jhajjar
80	U.O.No.Secy./ MOS-A&M-2021/ 321 dt. 29-10-2021.	Sant Kabir Shiksha Avam Samaj Vikas Sangthan, Meham (Rohtak) (Reg.No.2437). Head office Rajkumar Village Ajaib, Tehsil Meham & District Rohtak.“For the construction/completion of building of Sant Kabir Dharamsala in Meham (Rohtak).	5,00,000	SDO(C) Meham

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
81	U.O.No.Secy./ MOS-A&M-2021/ 309 dt. 29-10-2021.	Sant Kabir Samaj Kalyan Samiti Sngti (Reg.No.113)Sant Shiromani Kabir Asharam, Ward No.25 Sant Kabir Nagar, Near Kalupur, Sonapat..“For the construction/completion of building works of Sant Kabir Samaj Kalyan Samiti Sant Shiromani Kabir Asharam, Ward No.25 Sant Kabir Nagar, Near Kalupur. District Sonpat for public use.	11,00,000	SDO(C) Sonapat
82	U.O.No.324/ Secy./ MOS A&M-2021/ dt. 17-11-2021.	Gram Panchayat Litani Tehsil Uklana, District Hisar. “For construction of pacca path with IPB Tiles from Litani-Uklana Road to the Dhani of Sh. Randir Singh Dult S/o Sh. Nihal Singh, Police Inspector (Retd.) in village Litani, Tehsil Uklana, Distt. Hisar.”	5,00,000	BDPO, Uklana
83	U.O.No.331/ Secy./ MOS A&M-2021/ dt. 17-11-2021.	Gram Panchayat Surewala Tehsil Uklana, District Hisar. “For construction of path from Sh. Suresh S/o Sh. Rai Singh to Sh. Nafe Singh S/o Sh. Lal Chand at Village Surewala, Tehsil Uklana, Distt. Hisar (Rs. 4,90,000/-) (Four Lakh Ninety thousand only)”	4,90,000	BDPO, Uklana
84	U.O.No.327/ Secy./ MOS A&M-2021/ dt. 17-11-2021.	Gram Panchayat Hansawala Tehsil Tohana, District Fatehabad. “(1)For the construction of Park of Sahid Jaipal Gill Smarak (Boundary wall, Water Tank & Toilet) (Rs. 9,50,000/- Nine lakh fifty thousand only) in village Hansawala, Tehsil Tohana Distt. Fatehabad for public use.” (2) For the construction of Statue of Sahid Jaipal Gill Smarak (Rs. 1,50,000/- One lakh fifty thousand only) in village Hansawala, Tehsil Tohana Distt. Fatehabad.”	11,00,000	BDPO, Tohana
85	U.O.No.334/ Secy./ MOS A&M-2021/ dt. 01-12-2021.	Gram Panchayat Bithmara Tehsil Uklana, District Hisar. “For construction/completion of General Chopal Patar Patti, in village Bithmara, Tehsil Uklana, Distt. Hisar for public use.”	5,00,000	BDPO, Uklana
86	U.O.No.337/ Secy./ MOS A&M-2021/ dt. 01-12-2021.	Gram Panchayat Siwani Bolan, Tehsil Hisar, District Hisar. “For construction/completion of rooms of sports stadium, Kirmara road, village Siwani Bolan, Tehsil Hisar, District Hisar.”	5,00,000	BDPO, Agroha
87	U.O.No.340/ Secy./ MOS A&M-2021/ dt. 01-12-2021.	Gram Panchayat Litani Tehsil Uklana, District Hisar. “For constructionof Pacca Khala from the field of Sh. Ramkesh S/o sh. Chtar Singh to the field of Sh. Rakesh S/o Sh. Inder Singh for irrigation purpose for public use in village Litani, Tehsil Uklana, District Hisar.”	5,00,000	BDPO, Uklana
88	U.O.No.343/ Secy./ MOS A&M-2021/ dt. 01-12-2021.	Gram Panchayat Panihari, Tehsil Barwala, District Hisar. “For construction/renovation of Panchayat Ghar in Village Panihari, Tehsil Barwala, District Hisar for public use.”	5,00,000	BDPO, Barwala
89	U.O.No.346/ Secy./ MOS A&M-2021/ dt. 01-12-2021.	Gram Panchayat Sarhera, Tehsil Barwala, District Hisar. “For construction/completion of General Chopal in Village Sarhera, Tehsil Barwala, District Hisar for public use.”	4,00,000	BDPO, Barwala
90	U.O.No.349/ Secy./ MOS A&M-2021/ dt. 01-12-2021.	Gram Panchayat Bhada Khera, Tehsil Barwala, District Hisar. “For construction retaining wall of pond in Village Bhada Khera, Tehsil Barwala, District Hisar for punblic use.”	4,00,000	BDPO, Barwala
91	U.O.No.352/ Secy./ MOS A&M-2021/ dt. 01-12-2021.	Gram Panchayat Bobua, Tehsil Barwala, District Hisar. “For purchase of sports equipments in Village Stadium for public use in Village Bobua, Tehsil Barwala, District Hisar.”	3,00,000	BDPO, Barwala
92	U.O.No.355/ Secy./ MOS A&M-2021/ dt. 01-12-2021.	Gram Panchayat Siwani Bolan, Tehsil Hisar, District Hisar. “For construction of Pacca Khala Moga No. 101768, New Pabra Sub Miner from the field of Sh. Narender S/o Sh. Lila, 3 acre, in Village Siwani Bolan, Tehsil Hisar, District Hisar.”	2,40,000	BDPO, Agroha
93	U.O.No.358/ Secy./ MOS A&M-2021/ dt. 06-12-2021.	Gram Panchayat Matloda,, Tehsil Barwala, District Hisar. “For the laying of RCC Pipeline from the field of Sh. Dalipa Ram to the field of Sh. Balwant for public use in Village Matloda, Tehsil Barwala, District Hisar.”	4,98,000	BDPO, Barwala
94	U.O.No.361/ Secy./ MOS A&M-2021/ dt. 06-12-2021.	Gram Panchayat Matloda,, Tehsil Barwala, District Hisar. “For the laying of RCC Pipeline from the field of Sh. Virbhan to the field of Sh. Hawa Singh S/o Sh. Ramjilal for public use in Village Matloda, Tehsil Barwala, District Hisar.”	5,00,000	BDPO, Barwala
95	U.O.No.364/ Secy./ MOS A&M-2021/ dt. 06-12-2021.	Gram Panchayat Matloda,, Tehsil Barwala, District Hisar. “For the repair of pacca Khala from the field of Sh. Murti S/o Sh. Ujala Ram to the field of Sh. Ishwar S/o Sh. Shrichand for public use in Village Matloda, Tehsil Barwala, District Hisar.”	5,00,000	BDPO, Barwala
96	U.O.No.367/ Secy./ MOS A&M-2021/ dt. 06-12-2021.	Gram Panchayat Banbhori, Tehsil Barwala, District Hisar. “For the laying of RCC Pipeline from the field of Sh. Atara Pandit to the field of Sh. Krishan S/o Sh. Gopala for public use in Village Bhanbhori, Tehsil Barwala, District Hisar.”	4,97 ,000	BDPO, Barwala

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
97	U.O.No.370/ Secy./ MOS A&M-2021/ dt. 07-12-2021.	CHHAJU RAM MEMORIAL JAT COLLEGE, (Regd. No. 02835) Distt. Hisar. "For the construction/ completion of Yoga & Indoor Activities Hall of College in Hisar for public use."	15,00,000	SDO(C), Hisar
98	U.O.No.377/ Secy./ MOS A&M-2021/ dt. 14-12-2021.	Gram Panchayat Surewala, Tehsil Uklana, District Hisar. "For the construction of Pacca Khala from the field of Sh. Relu S/o Sh. Inder to the field of Sh. Satbir S/o Sh. Sobhachand for irrigation purpose for public use in village Surewala, Tehsil Uklana, District Hisar."	4,90,000	BDPO, Uklana
99	U.O.No.380/ Secy./ MOS A&M-2021/ dt. 14-12-2021.	Gram Panchayat Rajli, Tehsil Barawala, District Hisar. "For the repairing of pacca Khala from the field of Sh. Dharampal S/o Sh. Prabhuram to the field of Sh. Raj S/o Sh. Prabhu Pandit and Sh. Randhir S/o Sh. Dilipa for Irrigation purpose in Village Rajli, Tehsil Barwala, District Hisar for public use."	3,00,000	BDPO, Barwala
100	U.O.No.383/ Secy./ MOS A&M-2021/ dt. 14-12-2021.	Gram Panchayat Kinala, Tehsil Uklana, District Hisar. "For the purpose of Gym Equipments in Village Kinala, Tehsil Uklana, Distt. Hisar for public use."	2,50,000	BDPO, Uklana
101	U.O.No.374/ Secy./ MOS A&M-2021/ dt. 14-12-2021.	Municipal Committee, Uklana Mandi, Distt. Hisar. "For the construction/completion of Singhikat Dharamshala, Uklana Mandi, District Hisar for public use."	5,00,000	SDO(C), Barwala
102	U.O.No.386/ Secy./ MOS A&M-2021/ dt. 11-01-2022.	Gram Panchayat Litani, Tehsil Uklana, District Hisar. "For the construction/completion of pacca Khala Moga No. 19600/Right from the field of Sh. Telu S/o Sh. Chattar Singh to the field of Sh. Suresh Kumar S/o Sh. Hawa Singh in village Litani, Tehsil Uklana, District, Hisar."	4,00,000	BDPO Uklana
103	U.O.No.389/ Secy./ MOS A&M-2021/ dt. 11-01-2022.	Haryana Rajya Bal Kalyan Parishad, Hisa Tehsil & District Hisar. "For the [purchase of Chairs, Music System, Computers & AC for Children in Haryana Rajya Bal Kalyan Parishad, Hisar Tehsil & District Hisar."	5,00,000	SDO(C) Hisar
104	U.O.No.393/ Secy./ MOS A&M-2021/ dt. 11-01-2022.	Gram Panchayat Khark Punia, Tehsil Barwala, District Hisar. "For the construction/completion of pacca path from Jind to Barwala Road to the House of Sh. Satyawan S/o Sh. Diwan Singh village Khark Punia, Tehsil Uklana, District Hisar."	5,00,000	BDPO Barwala
105	U.O.No.396/ Secy./ MOS A&M-2021/ dt. 12-01-2022.	Gram Panchayat Niyana, Tehsil & District Hisar. "For the construction/completion of Boundary Wall of Balmiki Cremination Ground in Village Niyana, Tehsil & District Hisar for public use."	4,00,000	BDPO Hisar-1
106	U.O.No.399/ Secy./ MOS A&M-2021/ dt. 12-01-2022.	Gram Panchayat Dhiktana, Tehsil Barwala, District Hisar. "For the construction/completion of Boundary wall and room in Stadium in village Dhiktana, Tehsil Barwala, Distt. Hisar for public use."	4,00,000	BDPO Barwala
107	U.O.No.401/ Secy./ MOS A&M-2021/ dt. 12-01-2022.	Gram Panchayat Mirjapur, Tehsil & District Hisar. "For the construction of pacca Khala Moga No. 5000 from the field of Sh. Omparkash S/o Sh. Bhagchand to the field of Sh. Mehar Singh S/o Sh. Bhagchand in village Mirjapur, Tehsil & District Hisar for public use."	4,00,000	BDPO Hisar-1
108	U.O.No.402/ Secy./ MOS A&M-2021/ dt. 12-01-2022.	Gram Panchayat Satrod Kala, Tehsil & District Hisar. "For the construction of IBP Street in Mastnath Colony from the house of Sh. Satbir S/o Sh. Deva Ram to the house of Sh. Sudesh S/o Sh. Karan Singh in village Satrod Kala, Tehsil & District Hisar for public use"	4,00,000	BDPO Hisar-1
109	U.O.No.405/ Secy./ MOS A&M-2021/ dt. 12-01-2022.	Gram Panchayat Budhwar, Tehsil Barwala, District Hisar. "For the construction of pacca Khala Mega No. 26200 from the field of Sh. Mahender S/o Sh. Omadutt to the field of Sh. Joginder S/o Sh. Shajada in village Budhwar, Tehsil Barwala District Hisar for public use."	4,80,000	BDPO Barwala
110	U.O.No.408/ Secy./ MOS A&M-2021/ dt. 12-01-2022.	Gram Panchayat Budhwar, Tehsil Barwala, District Hisar. "For the construction of pacca Khala Mega No. 12000 from the field of Sh. Mahender S/o Sh. Munshi Ram to the field of Sh. Basau S/o Sh. Ujala Ram in village Budhwar, Tehsil Barwala District Hisar for public use."	5,00,000	BDPO Barwala

Allocation of Discretionary Grants sanctioned by Smt. Kamlesh Dhanda, Hon'ble Minister of State (Women and Child Development), Haryana for year 2021-22.				
Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. 01 dt. 10.05.2021.	Takeme Sarkar D/o Sh. Ashok Sarkar R/o Suryasen Colony, Block-B, PO Siliguri Town, Near S.S. College, Ward No. 34, Jalpaiguri, West Bangal-734004. “ For Financial assistance for purchase of sports equipments being poor.”	25,000	Under Secy. C.M. Cell-II, Haryana.
2	U.O.No. 04 dt. 10.05.2021.	Reeth Rishya D/o Sh. Muthusamy Tennison Susai Raj R/o House No. 79, Ananda Velu Street, Perambur, Chennai-600011. “For Financial assistance for purchase of sports equipments being poor.”	51,000	Under Secy. C.M. Cell-II, Haryana.
3	U.O.No. 07 dt. 10.05.2021.	Manika Batra D/o Sh. Girish Batra R/o C-14, Naraina Vihar, New Delhi. “For financial assistance for purchase of sports equipments being poor,”	51,000	Under Secy. C.M. Cell-II, Haryana.
4	U.O.No.10 dt. 10.05.2021.	Shreeja Akula D/o Sh. Akula Parveen Kumar R/o 3-6-784/A, Flate No. 507, the Legend Apts, ST No. 14, Himayathnagar, Hyderabad, Telangana-500029. “For financial assistance for purchase of sports equipments being poor.”	25,000	Under Secy. C.M. Cell-II, Haryana.
5	U.O.No.13	Special Olympics Bharat, Haryana C/o Scottish High International School, G-Block, Sector-57, Sushant Lok-II, Gurugram (Regd. No. 6386). “ For the purchase of sports equipmentsand development/promotion of sports activities for children with intellectual Disability.”	5,00,000	SDO(C) Badshahpur
	Dated			
	24.05.2021.			
6	U.O.No. 17 Dated 10.06.2021.	Somwati W/o Late. Sh. Raj Kumar R/o Village Bir Bangran, Block Rajound District Kaithal-136044. “For Financial assist for repair of house being poor.”	1,00,000	SDO(C) Kaithal
7	U.O.No. 21 Dated 18.06.2021.	Umang Utsav Welfare Society, #506/23, Near AdwaitSarup Ashram, Dhand Road, Kaithal-136027(Regd. No.00425). “For purchase of Blankest, Food packets for the poor childrens of the society and needy poor persons.”	2,00,000	SDO(C) Kaithal
8	U.O.No.25	Shri Sanatan Dharam Sabha, Sanatan Dharam Mandir, Kothi Gate, Kaithal (Regd. No. 00659). “ For the construction of Hall for the use by general public.”	5,00,000	SDO(C),
	Dated			Kaithal
	01.07.2021.			

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
9	U.O.No.29	Preeti Rani W/o Sh. Atma Ram R/o VPO Ataula Tehsil Madlouda, Near Govt. School District Panipat. “ For Financial Assistance for repair of house being poor.”	2,00,000	SDO(C),
	Dated			Madlouda
	05.07.2021.			
10	U.O.No.33	Haare ka Sahara Charitable Trust, House No. 2, Ward No.3, Bansal Colony District Sirsa (Haryana)-125055) (Regd. No. 10929). “ For organizing blood camp. Cultural Programme and their activities Skill Training programmes, etc. for poor and needy peoples in the society.”	11,00,000	SDO(C),
	Dated			Sirsa
	08.07.2021.			
11	U.O.No.37	Shiv Kumar S/o Jagdish Chander R/o Village JaitPur District Jhajjar. “For financial assistance for medical treatment, due to his wife cancer patient being poor.”	1,00,000	SDO(C),
	Dated			Jhajjar
	12.08.2021.			
12	U.O.No.41	Monika Singh W/o Sh. Gajender R/o House No. 1963, Kharak Kalan, Tehsil & District Bhiwani-127114. “For financial assistance for repair of house being poor.”	1,00,000	SDO(C),
	Dated			Bhiwani
	12.08.2021.			
13	U.O.No.45	Shri Sat JindaKalyaSewa Samiti, Pratap Gate Kaithal (Regd. No. 00102). “For the construction of Community Hall and repair of boundary wall to be use by general public.”	11,00,000	SDO(C),
	Dated			Kaithal
	26.08.2021.			
14	U.O.No.05	Shri Jan Chetna Foundation, Dera Baba Pram Manks Puri, Suraj Kund, Mata Mandir, Mata Gate, Kaithal (Regd. No. 832). “ For the construction of Community Hall for the use by general public.”	5,00,000	SDO(C),
	Dated			Kaithal
	20.09.2021.			
15	U.O.No.53	Satya SewaSadana, Model Town, Karnal, Haryana-132001 (Regd. No. 11237). “For the construction of Building and repair of boundary wall for the use by general public.”	5,00,000	SDO(C),
	Dated			Karnal
	22.09.2021.			

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
16	U.O.No.57	Adhi Dharam Gian Jyoti Sanstha BalikiSatsung Bhawan, # Village Pindarsi Valmiki Dharamshala, Post Office, Sarsa, Tehsil Thanesar District Kurukshetra (Regd. No. 02157). “For construction of Bhagwan Valmiki Bhawan in village Pindarsi (Kurukshetra) for the use of general public.”	5,00,000	SDO(C),
	Dated			Thanesar
	29.09.2021.			
17	U.O.No.61	Rekha W/o Gurjit Singh, R/o House No. 77, Block No. 2, Village Marrahawala, Tehsil Kalka, District Panchkula (Haryana)-134102. “For Financial assistance for repair house being poor.”	2,00,000	SDO(C),
	Dated			Kalka
	26.10.2021.			
18	U.O.No.65	Jitender Singh S/o Joginder Singh R/o House No. 496A/5, Mohan Nagar, Thanesar District Kurulshetra (Haryana)-136118. “ For Financial assistance for repair house being poor.”	2,00,000	SDO(C),
	Dated			Thanesar
	26.10.2021.			
19	U.O.No.69	Amit Mann S/o Jai Karan Singh, R/o House No. 1321, Kochhar Niwas, Near Thana, Sector-13 Thanesar District Kurulshetra (Haryana)-136118. “ For Financial assistance for repair house being poor.”	2,00,000	SDO(C),
	Dated			Thanesar
	26.10.2021.			
20	U.O.No.73	Sewa Bharti Haryana Pradesh Kalayat District Kaithal (Haryana) Regd.No.419 Purchase of medical Equipments/Kits for the poor children’s of the society.	2,00,000	SDO(C),
	Dated			Kalayath
	10.11.2021.			
21	U.O.No.77	Gurmeet Singh S/o Dhoop Singh R/o House No. 106, Village songal, near Shiv mandir Songal, Block Rajound District Kaithal. “ For Financial assistance for repair of house being poor.”	1,50,000	SDO(C),
	Dated			Kaithal
	10.11.2021.			
22	U.O.No.81	Baljit Singh S/o Ratiya R/o Village songal, Block Rajound District Kaithal. “ For Financial assistance for repair of house being poor.”	1,50,000	SDO(C),
	Dated			Kaithal
	10.11.2021.			
23	U.O.No.85	Bhartiya Valmeki Dharam Samaj,KendriyaSangathanBhavaghas branch Kalayat Block Kalayat District Kaithal. Regd.No.1207 “For Construction of Room and Library for the use by general public.”	21,00,000	SDO(C),
	Dated			Kalayath
	10.11.2021.			
24	U.O.No.89	Jai Balmeki Jai Bhim Ashram Trust Block Rajound District Kaithal. Regd.No.1155 “For Construction of Room and repair of boundary wall for the use by general public.”	11,00,000	SDO(C),
	Dated			Kalayath
	10.11.2021.			
25	U.O.No.93	Shree MarkandaySewa Samiti, Kala Amb, 219 Off. Near Power House, Ward No. 21, Naraingarh, District Ambala (Haryana) (Regd. No. 00651). “For the construction of Community Hall to be used by general public.”	2,00,000	SDO(C),
	Dated			Naraingarh
	23.11.2021.			
26	U.O.No.97	The Vikas Education Society Dhand Distt. Kaithal. Affiliation No. 531667 (Regd. No. 00683). “For construction of School Rooms & Repair of Boundary Walls & Purchase of Library books etc.”	21,00,000	SDM,
	Dated			Kaithal
	23.11.2021.			
27	U.O.No.101	Jai Guru Dev Education Society Kailash Colony, Distt. Rohtak (Registration No. HR-RTK20-1300191). “For renovation of Building maintain Library and purchase benches for students etc.”	21,00,000	SDM,
	Dated			Rohtak
	23.11.2021.			
28	U.O.No.105	Suresh Kumar S/o Neki Ram R/o Village Songal, Block Rajound District Kaithal. “For financial assistance for repair of house being poor.”	1,00,000	SDO(C),
	Dated			Kaithal
	03.12.2021.			
29	U.O.No.117	Munim Kumar S/o Krishan Kumar R/o House No. 72, Badsikri Khurd, Tehsil Kalayat, District Kaithal. “For financial assistance for medical treatment, due to his wife cancer patient being poor.”	1,00,000	SDO(C),
	Dated			Kalayath
	19.01.2022.			
30	U.O.No.121	Sudesh Devi W/o Dilbag R/o House No. 86/1, Jind Road, Ward No. 24, Sargoda Colony, District Kaithal. “For financial assistance for medical treatment due to cancer patient being poor.”	2,00,000	SDO(C),
	Dated			Kaithal
	19.01.2022.			
31	U.O.No.109	Rajni W/o Sh. Virender Kumar R/o VPO, Alewa Tehsil Alewa District Jind-126111. “For financial assistance for repair of house being poor.”	1,00,000	SDO(C),
	Dated			Jind
	05.01.2022.			
32	U.O.No.113	Gurgana Tirath Viklang Gaushala Sewa Samiti, Village Kharak Ramji District Jind (Regd. No. 02227). “For construction of shed of Gaushala for the use by general public.”	1,00,000	SDO(C),
	Dated			Jind
	18.01.2022.			
33	U.O.No.125	Ashish Lamba S/o Rajender Lamba R/o House No. 360/16, Gali No. 4, Nehru Garden, Kaithal District Kaithal. “For financial assistance for medical treatment of her mother due to cancer patient being poor.”	1,00,000	SDO(C),
	Dated			Kaithal
	02.02.2022.			
34	U.O.No.129	Tek Chand S/o Bhool R/o Village Simla, Raja Patti, Block Kalayat District Kaithal. “For financial assistance for medical treatment due to cancer	30,000	SDO(C),
	Dated			Kalayath

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	11.02.2022.	patient being poor.”		
35	U.O.No.133	Ram Phal S/o Lichman R/o Village Kailram,Tehsil Kalayat, District Kaithal. “For financial assistance for medical treatment due to cancer patient being poor.”	30,000	SDO(C),
	Dated			Kalayat
	11.02.2022.			
36	U.O.No.137	Lila Devi W/o Sh. Ramniwas R/o Village Kithana, Block Rajound, District Kaithal. “For financial assistance for repair of house being poor.”	2,00,000	SDO(C),
	Dated			Kaithal
	11.02.2022.			
37	U.O.No.141	Sewa Sangh, Sewa Sadan, Park Road, Jawahar Park, Kaithal (Regd. No. 00143) Distt. Kaital. “For organizing marriages of poor girls of the society..”	2,00,000	SDM,
	Dated			Kaithal
	11.02.2022.			
38	U.O.No.145	Shri Ravidass Takhat, Sajuma Road Block Kalayat District Kaithal (Regd. No. 00269). “For the construction of Hall and repair of boundary wall to be use by general public.”	5,00,000	SDO(C),
	Dated			Kalayat
	11.03.2022.			
39	U.O.No.149	Satbir S/o Dhoop Singh R/o Village Songal Tehsil Rajound District Kaithal. “For financial assistance for repair of house being poor.”	51,000	SDO(C),
	Dated			Kaithal
	11.03.2022.			
40	U.O.No.153	Deputy Commissioner, Kaithal. “For the construction of SC (Chamaar) Choupal in Village Deoban District Kaithal.”	5,00,000	BDPO
	Dated			Kaithal
	11.03.2022.			
41	U.O.No.156	Rani W/o Rammehar R/o Village Batta Tehsil Kalayat District Kaithal. “For financial assistance for repair of house being poor.”	20,000	SDO(C),
	Dated			Kalayat
	11.03.2022.			
42	U.O.No.160	Satta S/o Bhalla R/o Village Narar Tehsil & District Kaithal. “For financial assistance for repair of house being poor.”	25,000	SDO(C),
	Dated			Kaithal
	11.03.2022.			
43	U.O.No.168	Deputy Commissioner, Kaithal. “For the construction of Shed for Baba Rajpuri Sewa Samiti, Goushala in Village Gadra Patti (Balu) Block Kalayat District Kaithal.”	5,00,000	SDO(C),
	Dated			Kalayat
	11.03.2022.			
44	U.O.No.180	Rajesh Kumar S/o Ramchander R/o Village Badsikri Khurd, Block Kalayat, District Kaithal. “For financial assistance for repair of house being poor.”	2,00,000	SDO(C),
	Dated			Kalayat
	11.03.2022.			
45	U.O.No.188	Sanjiv Kumar S/o Phool Singh R/o Village Badsikri Khurd, Block Kalayat, District Kaithal. “For financial assistance for repair of house being poor.”	1,00,000	SDO(C),
	Dated			Kalayat
	11.03.2022.			
46	U.O.No.192	Baba Rajpuri Shiksha Samiti, VPO Balu, Tehsil Kalayat District Kaithal (Regd. No. 00332). “For the repair of building/boundary wall and purchase of Library books etc.”	21,00,000	SDO(C),
	Dated			Kalayat
	11.03.2022.			
47	U.O.No.196	Hawa Singh S/o Hari Kishan R/o VPO, Rapria Patti (Balu), Block Kalayat, District Kaithal. “For financial assistance for repair of house being poor.”	21,000	SDO(C),
	Dated			Kalayat
	11.03.2022.			
48	U.O.No.200	Subhash S/o Dholi Ram R/o Village Rapria Patti (Balu), Block Kalayat, District Kaithal. “For financial assistance for repair of house being poor.”	21,000	SDO(C),
	Dated			Kalayat
	11.03.2022.			
49	U.O.No.204	Naresh Kumar S/o Jagdish R/o Village Kataru Patti (Kasan), Block Rajound, District Kaithal. “For financial assistance for repair of house being poor.”	51,000	SDO(C),
	Dated			Kaithal
	11.03.2022.			
50	U.O.No.164	Balmiki Mahapanchayat Sabha, #43, New Vivek Vihar, Ambala City (Haryana) (Regd. No. 011048)Distt. Ambala. “For construction of Library and purchase of books for the use by general public.”	5,00,000	SDO(C),
	Dated			Ambala
	11.03.2022.			
51	U.O.No.171	Kuldeep Singh S/o Tek Chand R/o Village Sirsama, Block Thanesar, District Kurukshetra. “For financial assistance for repair of house being poor.”	2,00,000	SDO(C),
	Dated			Thanesar
	11.03.2022.			
52	U.O.No.175	Tanuj Kumar S/o Baldev Singh R/o Village Barna, Block Thanesar, District Kurukshetra. “For financial assistance for repair of house being poor.”	2,00,000	SDO(C),
	Dated			Thanesar
	11.03.2022.			
53	U.O.No.179	Ishwar S/o Hari Ram R/o H. No. 195/29, Chakarwanti Mohalla, Block Thanesar, District Kurukshetra. “For financial assistance for repair of house being poor.”	2,00,000	SDO(C),
	Dated			Thanesar
	11.03.2022.			
54	U.O.No.184	Rajiv Kumar S/o Om Parkash R/o H. No. 1651/6, Jyoti Nagar, Block Thanesar, District Kurukshetra. “For financial assistance for repair of house being poor.”	2,00,000	SDO(C),
	Dated			Thanesar
	11.03.2022.			
55	U.O.No.208	Jyoti Shiksha Samiti, Village Chuhar Majra, District Kaithal (Regd. No. 00583). “For the repair of building/boundary wall and purchase of Library books etc.”	21,00,000	SDO(C),
	Dated			Kaithal
	28.03.2022.			
56	U.O.No.209	Sant Lal Shiksha Samiti, VPO Dargah District Kaithal.(Regd. No. 00131). “For the Construction of Hall and repair of boundary wall.”	21,00,000	SDO(C),
	Dated			Kaithal

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	28.03.2022.			
57	U.O.No.210	Everest Shiksha Niketan, Education Society, VPO Barsana, District Kaithal (Regd. No. 00341). “For the construction of Hall and repair of boundary wall, purchase of Library Book etc.”	21,00,000	SDO(C),
	Dated			Kaithal
	28.03.2022.			
58	U.O.No.211	Deputy Commissioner, Kaithal. “For the completion work of Brahman Choupal in Village Kurar Block Kalayat District Kaithal.”	10,00,000	BDPO
	Dated			Kalayat
	28.03.2022.			
59	U.O.No.212	Deputy Commissioner, Kaithal. “For the construction of Sain Chopal in Village Haripura Block Kalayat District Kaithal.”	8,00,000	BDPO
	Dated			Kalayat
	28.03.2022.			
60	U.O.No.213	Deputy Commissioner, Kaithal. “For the completion work of Balmiki Choupal in Village Kharak Pandwa Block Kalayat District Kaithal.”	1,80,000	BDPO
	Dated			Kalayat
	28.03.2022.			
61	U.O.No.214	Deputy Commissioner, Kaithal. “For the construction of Jogi Choupal in Village Wazir Khera Block Kalayat District Kaithal.”	8,00,000	BDPO
	Dated			Kalayat
	28.03.2022.			
62	U.O.No.215	Shri Guru Ravidass Ji Maharaj Ashram Sewa Samiti, VPO, Rajound, Jind Road, Kaithal (Regd. No. 00177). “For the construction of Hall used by the general public.”	5,00,000	SDO(C)
	Dated			Kaithal
	28.03.2022.			
63	U.O.No.216	Deputy Commissioner, Kaithal. “For the completion work of Sain Samaj Choupal in Village Jakholi Kaman Block Rajound District Kaithal.”	7,00,000	BDPO
	Dated			Rajound
	28.03.2022.			
64	U.O.No.217	Deputy Commissioner, Kaithal. “For the completion work of Panchal Choupal in Village Sisla Block & District Kaithal.”	5,00,000	BDPO
	Dated			Kaithal
	28.03.2022.			
65	U.O.No.223	Deputy Commissioner, Kaithal. “For the construction of Kashyap Choupal in Village Sehrda Block Rajound District Kaithal.”	8,00,000	BDPO
	Dated			Rajound
	28.03.2022.			
66	U.O.No.224	Deputy Commissioner, Kaithal. “For the construction of Shed in Gram Sachivalya at Village Sega Block & District Kaithal.”	5,00,000	BDPO
	Dated			Kaithal
	28.03.2022.			
67	U.O.No.225	Deputy Commissioner, Kaithal. “For the repair of Brahman Choupal in Village Bir Bangra Block Rajound District Kaithal.”	1,80,000	BDPO
	Dated			Rajound
	28.03.2022.			
68	U.O.No.226	Deputy Commissioner, Kaithal. “For the completion work of Brahman Choupal in Ward No. 12, Block Rajound District Kaithal.”	10,00,000	BDPO
	Dated			Rajound
	28.03.2022.			
69	U.O.No.227	Lov Kush Shiksha Samiti, VPO Mundri District Kaithal (Regd. No.	21,00,000	SDO (C),
	Dated			Kaithal
	28.03.2022.			
70	U.O.No.228	Baba Mamraj Shiksha Samiti, Village Fatehpur District, Kaithal (Regd. No.	21,00,000	SDO (C),
	Dated			Kaithal
	28.03.2022.			
71	U.O.No.230	Deputy Commissioner, Kaithal. “For the construction of Naik Choupal in	10,00,000	BDPO
	Dated			Kaithal
	28.03.2022.			
72	U.O.No.231	Central Shiksha Prasaran Samiti, by pass Road, Kaithal (Regd. No. 00283).	21,00,000	SDO(C)
	Dated			Kaithal
	29.03.2022.			
73	U.O.No.232	Jagjit S/o Neki Ram R/o Village Harsola Block & District Kaithal. “For	50,000	SDO(C)
	Dated			Kaithal
	29.03.2022.			
74	U.O.No.233	Deputy Commissioner, Kaithal. “For the completion work of Panchal	5,00,000	BDPO
	Dated			Kaithal
	29.03.2022.			
75	U.O.No.234	Deputy Commissioner, Kaithal. “For the completion work of Teli Marashi	5,00,000	BDPO
	Dated			Rajound
	29.03.2022.			
76	U.O.No.235	Deputy Commissioner, Kaithal. “For the construction of Harijan Choupal	10,00,000	BDPO
	Dated			Rajound
	29.03.2022.			
77	U.O.No.236	Deputy Commissioner, Kaithal. “For the completion work of General Choupal in Jashan Patti Village Kheri Simbalwali Block Rajound District Kaithal.”	6,00,000	BDPO
	Dated			Rajound
	29.03.2022.			
78	U.O.No.237	Deputy Commissioner, Kaithal. “For the completion work of Harijan	5,00,000	BDPO
	Dated	Choupal in Village Jakholi Block Rajound District Kaithal.”		Rajound

Sr.No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
	29.03.2022.			
79	U.O.No.218	Jatin S/o Narang Singh R/o Village Samalki block Shahbad District	2,00,000	SDO (C),
	Dated	Kurukshetra. “For Financial assistance for repair house being poor.”		Shahbad
	28.03.2022.			
80	U.O.No.219	Shiv Kumar S/o Ram Chander R/o Village Jandaula Block Thanesar	2,00,000	SDO (C),
	Dated	District Kurukshetra. “For Financial assistance for repair house being		Thanesar
	28.03.2022.	poor.”		
81	U.O.No.220	Seema Rani W/o Jasvinder R/o Village Mirzapur PO Gurukul Block	2,00,000	SDO (C),
	Dated	Thanesar District Kurukshetra. “For Financial assistance for repair house		Thanesar
	28.03.2022.	being poor.”		
82	U.O.No.221	Satish Kumar S/o Ram Kumar R/o Village Alampur Block Thanesar	2,00,000	SDO (C),
	Dated	District Kurukshetra. “For Financial assistance for repair house being		Thanesar
	28.03.2022.	poor.”		
83	U.O.No.222	Amit Chahal S/o Yashpal Chahal R/o House No. 780, Sector-1, HUDA,	2,00,000	SDO (C),
	Dated	Kishangarh Marg, Shahbad District Kurukshetra. “For Financial assistance		Shahbad
	28.03.2022.	for repair house being poor.”		
84	U.O.No.229	New Saraswati Shiksha Samiti, 1592-93, Housing Board Colony, Sector-1,	21,00,000	SDO (C),
	Dated	Rohtak (Regd. No. 02583). “For the construction of Rooms, purchase of		Rohtak
	28.03.2022.	Furnitures and purchase of Library Books etc.”		
85	U.O.No.238	Suraj Kumar S/o Chhote Lal R/o House No. 3-A, Ashiyana Colony, Sector-	2,00,000	SDO (C)
	Dated	20, District Panchkula. “For financial assistant for repair of house being		Panchkula
	29.03.2022.	poor.”		
86	U.O.No.239	Shaili W/o Naresh Kumar R/o House No. 895, Mahadev Colony, Rampur	2,00,000	SDO (C)
	Dated	Sivdi Block Kalka District Panchkula. “For financial assistant for repair of		Kalka
	29.03.2022.	house being poor.”		
87	U.O.No.240	Sheena W/o Meenu R/o House No. 53, Ward No. 22, Bhim Nagar, Jagadhri	2,00,000	SDO (C)
	Dated	District Yamunanagar. “For financial assistant for repair of house being		Jagadhri
	29.03.2022.	poor.”		
88	U.O.No.242	Sandeep Kumar S/o Chander Bhan R/o VPO, Kailram Tehsil Kalayat	2,00,000	SDO(C),
	Dated			Kalayat
	31.03.2022.			
89	U.O.No.245	Deputy Commissioner, Kaithal. “For the construction of pond retaining	5,00,000	BDPO
	Dated			Rajound
	31.03.2022.			
90	U.O.No.246	Ashok Kumar S/o Karamvir R/o VPO, Badsikri Kalan Block Kalayat	89,000	SDO(C),
	Dated			Kalayat
	31.03.2022.			
91	U.O.No.247	Sarva Mangalam Kamna trust, Pai, near Dasu Patti, Village Pai, District	2,00,000	SDO(C),
	Dated			Kaithal
	31.03.2022.			
92	U.O.No.248	Jai Parkash S/o Satpal R/o of House No. 748, Ward No. 16, Rishi Nagar,	2,00,000	SDO(C),
	Dated			Kaithal
	31.03.2022.			
93	U.O.No.249	Deputy Commissioner, Kaithal. “For the purchase of sports equipments and	1,00,000	BDPO,
	Dated			Kaithal
	31.03.2022.			
94	U.O.No.243	Joshi Samaj Sewa Samiti, Office No. 132. 3 rd floor, HUDA Ground District	11,00,000	SDO(C),
	Dated			Jind
	31.03.2022.			
95	U.O.No.241	Sona Devi Educational Society, Village Waiser, Tehsil Madaluda, District	11,00,000	SDO(C),
		Panipat (Regd. No. 01036).		
	Dated	“For the construction of rooms, purchase of furnitures, etc.”		Panipat
	31.03.2022.			
96	U.O.No.244	Nav Nirman Education Welfare Society, Old Bus Stand, Barwala, District	11,00,000	SDO(C),
	Dated			Barwala
	31.03.2022.			
97	U.O.No.250	Vijay Kumar S/o Ranpal R/o VPO, Gagsina, Block Gharounda, District	1,00,000	SDO(C),
	Dated			Gharounda
	31.03.2022.			
98	U.O.No.251	Gyan Shiksha Sewa Samiti, 464/06, Gali No. 04, Sonapat (Regd. No.	21,00,000	SDO(C),
	Dated			Sonapat
	31.03.2022.			

Allocation of Discretionary Grants Sanctioned by Sh. Devender Singh Babli, Hon'ble Development and Panchayat Minister, Haryana for the financial year 2021-22.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.D&P/HR/DF/2021-22/11dt. 25.02.2022	Gram Panchayat, Chitain, Tehsil Tohana, District Fatehabad. "For construction of street backside in School from Bhimewala Road to Bithmara Road."	8,70,000	BDPO, Tohana
2	U.O.No.D&P/HR/DF/2021-22/14dt. 25.02.2022	Gram Panchayat, Tharvi, Tehsil Tohana, District Fatehabad. "For construction of Shed in Gaushla (measuring 60x100)."	10,00,000	BDPO, Tohana
3	U.O.No.D&P/HR/DF/2021-22/17dt. 25.02.2022	Gram Panchayat, Pirthla, Tehsil Tohana, District Fatehabad. "(1) For construction Street from house of Sh. Lal to house of Sh. Mahender Gyani. (2) For construction of street opposite house of Sh. Shivraj."	2,00,000	BDPO, Tohana
4	U.O.No.D&P/HR/DF/2021-22/20dt. 25.02.2022	Gram Panchayat, Loha Khera, Tehsil Tohana, District Fatehabad. "(1) For construction of Nala from Drain to house of Sh. Fauja Singh, Mambardar (Rs. 2,60,000/-) (2) For renovation of street from house of Sh. Amrik Singh to house of Sh. Kirpal Singh (Rs. 3,00,000/-) (3) For construction of Pulia on Main Road opposite house of Sh. Mukhtiyar Singh (Rs. 50,000/-) (4) For construction of Shed in Shamshan Ghat (Rs. 5,00,000/-)"	11,10,000	BDPO, Tohana
5	U.O.No.D&P/HR/DF/2021-22/23dt. 25.02.2022	Gram Panchayat, Hansawala, Tehsil Tohana, District Fatehabad. "For renovation of BC, Chaupal."	2,50,000	BDPO, Tohana
6	U.O.No.D&P/HR/DF/2021-22/26dt. 25.02.2022	Gram Panchayat, Samain, Tehsil Tohana, District Fatehabad. "(1) For construction Street from house of Sh. Balbir S/o Chandgi Ram (Rs. 5,00,000/-) (2) For construction of rasta from Nangli Road to houses of Sh. Abha S/o Dhanna & Sh. Jagdish (Rs. 5,00,000/-) (3) For construction of street from Nangla Road to house of Sh. Kaptan Fauji (Rs. 4,00,000/-) (4) For construction of street opposite to Community Centre (Rs. 2,00,000/-) (5) For construction of street from house of Boodhi Mata to house of Sh. Dharampal S/o Bhagchand (Rs. 2,00,000/-)"	18,00,000	BDPO, Tohana
7	U.O.No.D&P/HR/DF/2021-22/29dt. 25.02.2022	Gram Panchayat, Dangra, Tehsil Tohana, District Fatehabad. "For installation of Water Cooler at Bus Stop, Dangra."	1,00,000	BDPO, Tohana
8	U.O.No.D&P/HR/DF/2021-22/32dt. 25.02.2022	Gram Panchayat, Chander Kalan, Tehsil Tohana, District Fatehabad. "For construction of rasta up to Farm of Sardar Balbir Singh."	4,51,000	BDPO, Tohana
9	U.O.No.D&P/HR/DF/2021-22/35dt. 25.02.2022	Gram Panchayat, Bhodi, Tehsil Tohana, District Fatehabad. "(1) For construction of street from house of Sh. Balwant Singh, Ex. Sarpanch to Pakki Sadak. (2) For construction of street from house of Sh. Hari Chand to house of Sh. Rampat."	4,69,000	BDPO, Tohana
10	U.O.No.D&P/HR/DF/2021-22/40dt. 25.02.2022	Gram Panchayat, Bhimewala, Tehsil Tohana, District Fatehabad. "For construction of rasta from Main Road to Farm of Sh. Gajender (Rs. 5,00,000/-)."	5,00,000	BDPO, Tohana
11	U.O.No.D&P/HR/DF/2021-22/44dt. 25.02.2022	Gram Panchayat, Saniyana, Tehsil Tohana, District Fatehabad. "(1) For construction of Nali of Sai Mod street (Rs. 2,00,000/-) (2) For construction of street from house to Sh. Labh Singh to house of Sh. Dalbir Singh (Rs. 3,50,000/-)."	5,50,000	BDPO, Tohana
12	U.O.No.D&P/HR/DF/2021-22/47dt. 25.02.2022	Gram Panchayat, Madwana, Tehsil Tohana, District Fatehabad. "For construction of street from house of Sh. Upkar to Anganwadi."	4,27,000	BDPO, Tohana
13	U.O.No.D&P/HR/DF/2021-22/50dt. 25.02.2022	Gram Panchayat, Ratta Khera, Tehsil Tohana, District Fatehabad. "(1) For construction of street from house Sh. Satnam S/o Sh. Tara Ram to house Sh. Lakhmi (Rs. 1,45,000/-). (2) For construction of Shed & installation of Chairs (Rs. 1,00,000/-) (3) For construction of street from house of Sh. Satvir to house of Sh. Atma Ram (Rs. 2,50,000/-)."	4,95,000	BDPO, Tohana
14	U.O.No.D&P/HR/DF/2021-22/53dt. 25.02.2022	Gram Panchayat, Nadail, Tehsil Jakhal, District Fatehabad. "For renovation of Dharamshala."	4,90,000	BDPO, Jakhal
15	U.O.No.D&P/HR/DF/2021-22/56dt. 25.02.2022	Gram Panchayat Ratta Then, Tehsil Jakhal, District Fatehabad. "For construction of Nali from Dera Baba Amardass to Govt. School."	1,35,000	BDPO, Jakhal
16	U.O.No.D&P/HR/DF/2021-22/59dt. 25.02.2022	Gram Panchayat, Diwana, Tehsil Jakhal, District Fatehabad. "For construction of Boundary wall of Rajiv Gandhi building and construction of water tank."	4,60,000	BDPO, Jakhal

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
17	U.O.No.D&P/HR/DF/2021-22/62dt. 25.02.2022	Gram Panchayat, Chandpura, Tehsil Jakhal, District Fatehabad. “(1)For construction of street from house of Charna Sarpanch to house of Sh. Moni (Rs. 3,80,000/-) (2) For construction of Boundary wall & IPB in Thakur Dharamshala (Rs. 4,30,000/-).”	8,10,000	BDPO, Jakhal
18	U.O.No.D&P/HR/DF/2021-22/65dt. 25.02.2022	Gram Panchayat, Kudni Head, Tehsil Jakhal, District Fatehabad. “For construction of street from Gurudawara to house of Sh. Lakhmir.”	2,50,000	BDPO, Jakhal
19	U.O.No.D&P/HR/DF/2021-22/68 dt. 25.02.2022	Gram Panchayat, Kudni, Tehsil Jakhal, District Fatehabad. “For construction of street from house of Sh. Ram Kumar to house of Sh. Sewa Ram.”	2,02,000	BDPO, Jakhal
20	U.O.No.D&P/HR/DF/2021-22/71dt. 25.02.2022	Gram Panchayat, Mayond Kalan, Tehsil Jakhal, District Fatehabad. “(1)For construction of Street from Primary School to Basti (Rs. 4,00,000/-) (2)For construction of room in Ravidas Dharamshala (Rs. 4,50,000/-)	8,50,000	BDPO, Jakhal
21	U.O.No.D&P/HR/DF/2021-22/74dt. 25.02.2022	Gram Panchayat, Talwari Tehsil Jakhal, District Fatehabad. “(1)For construction of street from house of Sh. Jaggi Namdardar to Ringbandh (Rs. 3,20,000/-) (2)For construction of Courtyard of Shed near Mahila Chaupal (Rs. 2,25,000/-) (3) For construction of street from house of Sh. Vikar to house of Sh. Sanjeev (Rs. 98,000/-).”	6,63,000	BDPO, Jakhal
22	U.O.No.D&P/HR/DF/2021-22/77dt. 25.02.2022	Gram Panchayat, Mundliyan Tehsil Jakhal, District Fatehabad. “For construction of IPB Flooring of BC, Chaupal (Rs. 4,98,000/-).”	4,98,000	BDPO, Jakhal
23	U.O.No.D&P/HR/DF/2021-22/80 dt. 25.02.2022	Gram Panchayat, Chuaharpur Tehsil Jakhal, District Fatehabad. “(1)For construction IPB rasta from Main Gate of Sr. Sec. School to Class room (Rs.4,95,000/-) (3) For construction of IPB rasta from Main Gate of Primary School to Class room (Rs. 4,90,000/-).”	9,85,000	BDPO, Jakhal
24	U.O.No.D&P/HR/DF/2021-22/83 dt. 25.02.2022	Gram Panchayat, Mayond Khurd, Tehsil Jakhal, District Fatehabad. “(1)For construction of street of Main Chowk to house of Sh. Kirshan S/o Sh. Kehar Singh (Rs. 1,41,000/-) -(2) For construction of street from Ringband to house of Sh. Tershem Singh S/o Sh. Manga Ram (Rs. 50,000/-).”	1,91,000	BDPO, Jakhal
25	U.O.No.D&P/HR/DF/2021-22/86 dt. 25.02.2022	Gram Panchayat, Sadhanwas, Tehsil Jakhal, District Fatehabad. “ For construction of boundary wall of stadium.”	4,99,000	BDPO, Jakhal
26	U.O.No.D&P/HR/DF/2021-22/89 dt. 25.02.2022	Gram Panchayat, Karandi, Tehsil Jakhal, District Fatehabad. “ For construction of Shed in Panchayati Basti.”	4,99,000	BDPO, Jakhal
27	U.O.No.D&P/HR/DF/2021-22/92 dt. 25.02.2022	Gram Panchayat, Shakarpur, Tehsil Jakhal, District Fatehabad. “ (1)For renovation of Veterinary Hospital and construction of street upto Veterinary Hospital (Rs. 4,99,000/-).”	4,99,000	BDPO, Jakhal
28	U.O.No.D&P/HR/DF/2021-22/95 dt. 25.02.2022	Gram Panchayat, Talwara, Tehsil Jakhal, District Fatehabad. “ (1)For construction of street of IPB in Ravidas Bhawan.”	4,99,000	BDPO, Jakhal
29	U.O.No.D&P/HR/DF/2021-22/98 dt. 25.02.2022	Gram Panchayat, Sidhani, Tehsil Jakhal, District Fatehabad. “ (1)For construction of street from house of Sh. Banarshi S/o Soren to house Sh. Ved Parkash S/o Sh. Guman (Rs.3,50,000/-)	3,50,000	BDPO, Jakhal
30	U.O.No.D&P/HR/DF/2021-22/101 dt. 25.02.2022	Gram Panchayat, Parta Tehsil Tohana, District Fatehabad. “ (1)For construction of street from house of Sh. Bal Singh Soni to house of Sh. Om Sharan (Rs.2,50,000/-) -(2) For construction of street from house of Sh. Bhajan Lal Nani to house of Sh. Shankar lal Dara (Rs. 3,00,000/-) (3) For construction of street from house of Sh. Sadhu Ram to house of sh. Loki Ram (Rs.2,50,000/-).”	8,00,000	BDPO, Tohana
31	U.O.No.D&P/HR/DF/2021-22/3772 dt. 23.02.2022	Smt. Suman D/o Lakhma Ram c/o Lakhmi, House No. 436, Near Municipal Committee, Ward No. 11, Tohana, District Fatehabad. “ For Financial Assistance for renovation of house being poor person.”	60,000	SDM, Tohana
32	U.O.No.D&P/HR/DF/2021-22/38 dt. 25.02.2022	Gram Panchayat, Bhadani, Block Jhajjar, District Jhajjar. “ (1)For construction of street from house of Sh. Rakesh S/o Ram Kishan to house of Sh. Bhagwan S/o Sh. Maha Singh.”	2,00,000	BDPO, Jhajjar
33	U.O.No.D&P/HR/DF/2021-22/3768 dt. 23.02.2022	Safe India Foundation, Sonapat (Regd. No. 2879/4293). “ For distribution of foods to poor people.”	2,00,000	SDM, Sonapat

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
34	U.O.No.D&P/HR/DF/2021-22/3769 dt. 23.02.2022	Deputy Commissioner, Sonapat. “ For distribution of Sweets/Fruits to school children on the occasion of 26 th Jan.2022”	1,00,000	SDM, Sonapat
35	U.O.No.D&P/HR/DF/2021-22/104dt. 04.03.2022	Smt. Geeta Devi W/o Shri Anil Kumar, #316, Ward No. 02, Raj Nagar, Tohana, Distt. Fatehabad. “For financial assistance for renovation of house being a poor lady.”	58,000	SDM, Tohana

Allocation of Discretionary Grants sanctioned by Sh.Anil Vij, Home Minister, Haryana, Chandigarh for the financial year 2021-22.				
Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.PS./HM/2021/01dt 26.04.2021	All India Scheduled Castes & Scheduled Tribes Railway Tribes Employees Association(Ambala Division) Regd. NO. S-1517. “ For opening of library for general public use.”	2,00,000	SDO(C), Ambala Sadar
2	U.O.No.PS./HM/2021/05 dt 19.05.2021	Jitender Sharma S/o Sh. Desh Raj, H.No. 3172, 12 Cross Road, Near Bakra Market,Shhtoot Mandi, Ambala Cantt. “For Compensate for loss of house due to arson.”	1,00,000	SDO(C), Ambala Cantt.
3	U.O.No.PS./HM/2021/09 dt 16.06.2021	Co-Operative Society, Anand Vihar, Ambala Cantt., (Regd. No.369), Distt.-Ambala. “For completion of pending construction work of Badminton Hall in Community Centre of Anand Vihar Colony, Nanhera Road, Kuldip Nagar, Ambala Cantt.”	16,50,000	SDO(C), Ambala Sadar
4	U.O.No.PS./HM/2021/13dt 28.06.2021	Central Phoenix Club (Regd. No.2001117132), Ambala Cantt. Distt. Ambala. “For construction of Badminton Hall.”	2,00,000	SDO(C), Ambala (Sadar)
5	U.O.No.PS./HM/2021/17 dt 28.06.2021	Janhit Kalyan Sabha (Regd. No. 01288), Ambala Cantt. Distt. Ambala. “For completion of pending construction work of Dharamshala.”	5,00,000	SDO(C), Ambala (Sadar)
6	U.O.No.PS./HM/2021/21dt 28.06.2021	Sh. Deepak Saini S/o Sh. Harpal Singh, VPO, Shahpur, Ambala, Distt. Ambala. “For financial assistance to Sh. Deepak Saini S/o Sh. Harpal Singh for purchase of Sports Equipments being handicapped and poor person.”	6,50,000	SDO(C), Ambala (Sadar)
7	U.O.No.PS./HM/2021/25 dt 13.07.2021	स्वर्णकारसभा (रजि. न. 304 /1985), अम्बालाछावनीजिलाअम्बाला. “For construction of Dharamshala.”	25,00,000	SDO(C), Ambala (Sadar)
8	U.O.No.PS./HM/2021/29 dt 22.07.2021	Ram Bagh Sudhar Sabha (Regd. No. HR-AMB-2015-0139), Ambala Cantt. Distt. Ambala. “For construction Shed, Benches, Drinking Water facilities etc. in Ram Bagh Cremation Ground for general public use.”	10,00,000	SDO(C), Ambala (Sadar)
9	U.O.No.PS./HM/2021/33dt 22.07.2021	Triveni Gaushala Committee (Regd. No. 00607), Tundla, Ambala Cantt., Distt. Ambala. “For construction Shed, Boundary Wall, Rooms for fodder in Gaushala of Village Tundla (Ambala).”	10,00,000	SDO(C), Ambala (Sadar)
10	U.O.No.PS./HM/2021/37dt 29.07.2021	Aggarwal Fellowship Club (Regd. No. 835),Ambala Cantt. Distt. Ambala. “For organising blood donation camp in Ambala Cantt.”	2,00,000	SDO(C), Ambala (Sadar)
11	U.O.No.PS./HM/2021/41dt 12.08.2021	Central Phoenix Club (Regd. NO. 2001117132), Ambala Cantt. Distt. Ambala. “For completion the pending construction work of Badminton Hall.”	3,00,000	SDO(C), Ambala (Sadar)
12	U.O.No.PS./HM/2021/45dt 24.09.2021	Deputy Commissioner, Ambala. “To promote cultural activities and for distribution of prizes among participants on the occasion of Independence Day, 2021.”	15,80,000	SDO(C), Ambala
13	U.O.No.PS./HM/2021/48dt 11.10.2021	The Association of Lions Clubs International District 321-A, (Regd. No. 11771/1981), District Ambala. “To organise blood donation camps and promote Cultural activities etc.”	10,00,000	SDO(C), Ambala
14	U.O.No.PS./HM/2021/48dt 26.10.2021	Municipal Council, Ambala Sadar, Distt. Ambala. “For construction of Dharmshala in Guru Ravidas Mohalla, Village Boh, Ambala.”	15,00,000	XEN,MC, Ambala Sadar
15	U.O.No.PS./HM/2021/56dt 26.10.2021	Municipal Council, Ambala Sadar, Distt. Ambala. “For construction of Shakya Samaj Dharamshala in Bale ka Nagla, ward No. 3, Ambala Cantt.”	20,00,000	XEN,MC, Ambala Sadar
16	U.O.No.PS./HM/2021/60 dt 07.12.2021	Sh. Ranjit S/o Sh. Ram Dass, H. No. 2142, Chirimar Mohalla, Kacha Bazar, Ambala Cantt., Distt. Ambala. “To compensate for loss of house due to arson being poor person.”	1,00,000	SDO(C) Ambala Sadar
17	U.O.No.PS./HM/2021/64 dt 17.12.2021	Municipal Council, Ambala Sadar, Distt. Ambala. “For construction of Community Cetre in Village Nanhera for general public use.”	25,00,000	XEN MC Ambala (Sadar)

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
18	U.O.No.PS./ HM/2021/67 21.12.2021 dt.	The Ambala Sadar Lok Nayak Co-operative House Building Society Ltd. (Regd. No. 15 dated 15.11.1977), Ambala Cantt. Distt. Ambala. “For development a public park situated in the Ambala SadarLoknayak Cooperative HB Society Ltd. Ambala Cantt.”	7,50,000	SDO (C) Ambala (Sadar)
19	U.O.No.PS./ HM/2021/71 21.12.2021 dt.	Philadelphia Hospital, Ambala City (Regd. No. HR-AMB-2014-0092), Distt. Ambala. “For purchasing of new medical equipments& up-gradation of Hospital for general public use.”	20,00,000	SDO (C) Ambala City
20	U.O.No.PS./ HM/2021/75 31.12.2021 dt.	Hindu Sabha (Regd. No. 429/2000-2001), 167, Topkhana Bazar, Ambala Cantt. Distt. Ambala. “For repair work of Hindu Sabha Dharamshala at Hindu Garden, Topkhana Bazar, Ambala Cantt.”	20,00,000	SDO(C) Ambala (Sadar)
21	U.O.No.PS./ HM/2021/79 31.12.2021 dt.	Municipal Council, Ambala Sadar, Distt. Ambala. “For re-construction of Valmiki Dharamshala in Village Machhaunda for general public use.”	20,00,000	XEN MC Ambala (Sadar)
22	U.O.No.PS./ HM/2021/82dt. 10.01.2022	Municipal Council, Ambala Sadar, Distt. Ambala. “For completion of pending construction work of Dharamshala of Shanti Nagar behind B.D. Floor Mill.”	20,00,000	XEN MC Ambala (Sadar)
23	U.O.No.PS./ HM/2021/85 10.01.2022 dt.	Kashir Sabha Ambala (Regd. No. 3227, dt. 18.02.2008),Distt. Ambala. “For completion the pending construction of Dharamshala at Salsehri.”	15,00,000	SDO(C) Ambala (Sadar)
24	U.O.No.PS./ HM/2021/89 10.01.2022 dt.	Municipal Council, Ambala Sadar, Distt. Ambala. “For completion of Community Centre at Village Tundla near Kheda Mandir at Ward No. 02.”	10,00,000	XEN MC Ambala (Sadar)
25	U.O.No.PS./ HM/2022/92 13.01.2022 dt.	Government Post-Graduate College, Ambala Cantt. Distt. Ambala. “For constructionb of Entry Gate and Boundary Wall of College.”	5,00,000	SDO (C) Ambala (Sadar)
26	U.O.No.PS./ HM/2022/96 17.01.2022 dt.	Deputy Commissioner, Ambala. “For renovation of Ram Talaai Sarover of Village Panjokhra Sahib, Ambala.”	30,00,000	XEN, Panchayati Raj, Ambala
27	U.O.No.PS./ HM/2022/100 20.01.2022 dt.	Municipal Council, Ambala Sadar.Distt. Ambala. “For providing/installation of Inter Locking concrete Block Pavement from Gurudwara Govind Nagar Chowk to Tangri Bandh (NH Left Side), Ambala Cantt.”	50,00,000	XEN MC, Ambala Sadar
28	U.O.No.PS./ HM/2022/103 20.01.2022 dt.	Municipal Council, Ambala Sadar, Distt. Ambala. “For providing/installation of Inter Locking Concrete Block Pavement from Tangri Bandh to Gurudwara Govind Nagar Chowk (NH Right Side), Ambala Cantt.”	50,00,000	XEN MC, Ambala Sadar
29	U.O.No.PS./ HM/2022/106 20.01.2022 dt.	Municipal Council, Ambala Sadar, Distt. Ambala. “For costruction of boundary wall of European Cemetery at NH-444.. Ambala Cantt.”	20,00,000	XEN MC, Ambala Sadar
30	U.O.No.PS./ HM/2022/109 20.01.2022 dt.	Municipal Council, Ambala Sadar, Distt. Ambala. “For construction of Singh Sabha Dharamshala at Ward No. 10, Village Sarsehari, Ambala for general public use.”	25,00,000	XEN MC, Ambala Sadar
31	U.O.No.Secy./ HM/2022/112 03.02.2022 dt.	The Deputy Commissioner, Kaithal. “For construction of Hall and Boundary wall of Cremation Ground of Village Rasina, Kaithal.”	15,00,000	XEN, Panchayati Raj, Kaithal
32	U.O.No.Secy./ HM/2022/115 03.02.2022 dt.	Bhagwan Shri Parshuram Gaushala (Regd. No. 667), Ambala. , “For construction of boundary wall of Gaushala Complex, installation of Shed etc.”	15,00,000	SDO(C) Amnbala (Sadar)
33	U.O.No.Secy./ HM/2022/119 07.02.2022 dt.	Municipal Council, Ambala Sadar, Distt. Ambala. “For reconstruction of Dharamshala of Valmiki Vikas & Welfare Sabha for general public use.”	20,00,000	XEN, MC Ambala (Sadar)
34	U.O.No.PS./ HM/2022/122 dt. 08.02.2022	Municipal Council, Ambala Sadar. “For providing and fixing of open gym in various 24 places of Ambala Sadar as mentioned in the List enclosed herewith.	50,00,000	XEN MC, Ambala Sadar
		Sr. No.		
		1. Providing and fixing of open gym in Nehru Park, Housing Board Ambala Sadar.		
		2. Providing and fixing of open gym in Park, near police Station Housing Board Ambala Sadar.		
		3. Providing and fixing of open gym in Gandhi Park, Housing Board Ambala Sadar.		

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
		4. Providing and fixing of open gym in Park, near parkat Shiv Mandir at Machhi Mohalla Ambala Sadar. 5. Providing and fixing of open gym ground at Ahata Shugan Chand Ambala Sadar. 6. Providing and fixing of open gym ground Kumhar Mandi Ambala Sadar. 7. Providing and fixing of open gym in Ranjeet Nagar Park at Ambala Sadar. 8. Providing and fixing of open gym in Balmiki Basti No. 4, Park at Ambala Sadar. 9. Providing and fixing of open gym in Kardhan Park, at ward No. 19 Ambala Sadar. 10. Providing and fixing of open gym in Arya Nagar Park, at ward No. 9 Ambala Sadar. 11. Providing and fixing of open gym in Palam Vihar-B ward No. 17 Ambala Sadar. 12. Providing and fixing of open gym in Shankar Park ward No. 13 Ambala Sadar. 13. Providing and fixing of open gym in Park in Rampur ward No. 10 Ambala Sadar. 14. Providing and fixing of open gym in Play Ground near Panchayti Bagh W. No. 3 Ambala Sadar. 15. Providing and fixing of open gym on main road near gurudwara village Tundla Ward. No. 2 Ambala Sadar. 16. Providing and fixing of open gym in Kalrehri Park Near Gurudwara W. No. 1 Ambala Sadar. 17. Providing and fixing of open gym at vill. Delipgrh W. No. 4 Ambala Sadar. 18. Providing and fixing of open gym at vill.Babyl near Vyamshalla W. No. 5 Ambala Sadar. 19. Providing and fixing of open gym at village Boh Ward. No. 1 Ambala Sadar 20. Providing and fixing of open gym at Shahpur near Behgal Dharmshalla W. No. 21 Ambala Sadar. 21. Providing and fixing of open gym at Bajigar Dharmshalla Near FCI Godown Ambala Sadar. 22. Providing and fixing of open gym in Dera Sacha Souda Satsang Bhawn Ranga Mandi Ambala Sadar. 23. Providing and fixing of open gym in Mahesh Nagar Ward No. 8, Ambala Sadar 24. Providing and fixing of open gym in Palam Vihar-D ward No.16 Ambala Sadar.		
35	U.O.No.PS./ HM/2022/125 dt. 23.02.2022	Valmiki Sabha Topkhana Bazar (Regd. No. 25), Ambala sadar, Distt. Ambala. “For completion of pending construction work of Valmiki Dharamshala Topkhana Bazar, Ambala Sadar.”	10,00,000	SDO(C) Ambala (Sadar)
36	U.O.No.PS./ HM/2022/129 dt. 23.02.2022	Aggarwal Fellowship Club (Regd. No. 835), Ambala Cantt., District Ambala. “For promote social activities suc as installation of water coolers for public use etc.	2,00,000	SDO(C) Ambala (Sadar)
37	U.O.No.PS./ HM/2022/133 dt. 03.03.2022	Jain Fellowship Club Society (Regd. No. 01122), Ambala Cantt., Distt. Ambala. “To promote cultural activities.”	2,00,000	SDO(C) Ambala (Sadar)
38	U.O.No.PS./ HM/2022/137 dt. 03.00.2022	Annant Umeed Welfare Society (Regd. No. 01272),Ambala Cantt., Distt. Ambala. “To promote Cultural Activities.”	2,00,000	SDO(C) Ambala (Sadar)
39	U.O.No.PS./ HM/2022/141 dt. 03.00.2022	Municipal Council, Ambala Sadar, Distt. Ambala. “For construction of Hathikhana Dharamshala for general public use.”	30,00,000	XEN, MC Ambala (Sadar)
40	U.O.No.PS./ HM/2022/144 dt. 14.03.2022	Special Olympics Bharat (Regd. No. 6386), Haryana. “For organizing health check-up camps in Rohtak, Gurugram and Panchkula.”	2,00,000	SDO(C) Gurugram
41	U.O.No.PS./ HM/2022/148 dt. 14.03.2022	Sanatan Dharma College, Ambala Cantt., Distt. Ambala. “For developing herbal park, installation of water Sprinkling system, Painting of the Walls to Spread Mass Awareness etc.”	10,00,000	SDO(C) Ambala (Sadar)

Sr. No.	Authority No. & Date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
42	U.O.No.PS./ HM/2022/152 dt. 14.03.2022	Nagrik Manch (Regd. No. 672) Mahesh Nagar, Ambala Cantt., Dist. Ambala. "To promote cultural activities."	1,00,000	SDO(C) Ambala (Sadar)
43	U.O.No.PS./ HM/2022/156 dt. 17.03.2022	Municipal Council, Ambala Sadar. "For construction of boundary wall of play Ground of GSSS Boh, Ambala."	25,00,000	XEN, PWD, Ambala
44	U.O.No.PS./ HM/2022/160 dt. 17.03.2022	Municipal Council, Ambala Sadar. "For repair and renovation of Aagan Wari Gwal Mandi, Ward No. 29, Ambala Cantt."	4,00,000	XEN, MC, Ambala (Sadar)
45	U.O.No.PS./ HM/2022/164 dt. 17.03.2022	Municipal Council, Ambala Sadar. "For repair and renovation of hall near mandir pakki sarai, Ambala Cantt."	8,00,000	XEN, MC, Ambala (Sadar)
46	U.O.No.PS./ HM/2022/168 dt. 17.03.2022	Municipal Council, Ambala Sadar. "For construction of boundary wall and installation of Inter Locking tiles in Kashyap Dharamshala, Boh."	3,00,000	XEN, MC, Ambala (Sadar)
47	U.O.No.PS./ HM/2022/172 dt. 17.03.2022	Niswarth Yog Seva Sangthan (Regd. 00933). "For purchase of Yoga mats in public interest."	1,00,000	SDO (C), Ambala (Sadar)
48	U.O.No.PS./ HM/2022/176 dt. 22.03.2022	Municipal Council, Ambala Sadar. "For construction of Dharamshala, Ward No- 10, Azad Nagar, Ambala Cantt. for public use."	25,00,000 /	XEN, MC, Ambala Sadar
49	U.O.No.PS./ HM/2022/180 dt. 24.03.2022	Municipal Council, Ambala Sadar. "For repair/renovation of Guru Ravidas Dharmshala, Village Mandaur, Ambala."	5,00,000	XEN, MC, Ambala (Sadar)
50	U.O.No.PS./ HM/2022/184 dt. 24.03.2022	Municipal Council, Ambala Sadar. "For construction of Road of Shastri Colony, Ambala Cantt."	7,70,000	XEN, MC, Ambala (Sadar)
51	U.O.No. PS/HM/2017/184 dt.24.03.2022	Municipal Council, Ambala Sadar. "For construction of Road of Shastri Colony, Ambala Cantt."	7,70,000/-	XEN, MC, Ambala (Sadar)

Allocation of D.Q. sanctioned by Sh. Jai Parkash Dalal, Minister For the Year 2022-23				
Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O. No. 01 dt. 04.05.2022	Tara Chand S/o Sh. Mehar Chand, Vill. Dhani Rahimpur, Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
2	U.O. No. 05 dt. 04.05.2022	Swaroop Singh S/o Sh. Attar Singh, Vill. Gignow, Tehsil Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
3	U.O. No. 09 dt. 04.05.2022	Jagmal S/o Sh. Vedpal, Vill. Gothra, Tehsil Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
4	U.O. No. 13 dt. 04.05.2022	SDO "OP" Sub Division, DHBVN Loharu, Distt. 3 Bhiwani. "Estimate for Shifting of 11 KV Line from the house of Ram Kishan S/o Sh. Sardara, VPO Barwas, Tehsil Loharu, Distt. Bhiwani, Mob No.9812689832	36000	SDM Loharu
5	U.O. No. 17 dt. 11.05.2022	Deputy Commissioner, Bhiwani. "For prize distribution/ momentous given to the childrens participated in Haryana Diwas Programme."	387000	SDM Bhiwani
6	U.O. No. 20 dt.11.05.2022	Raviyanak W/o Sh. Satish Kumar, H.No.47, Ward No.13, Siwani, Distt. Bhiwani. "For repairing of House being very poor financial position."	50000	SDM Siwani
7	U.O. No. 24 dt. 11.05.2022	Principal Govt. Girls Senior Secondary School, Bhiwani. "For cultural activities and prize distribution on the occasion of Republic Day,2022."	21000	SDM Bhiwani
8	U.O. No. 28 dt. 11.05.2022	Jan Sewa Yuva Mandal Baralu, Tehsil Loharu, Distt. Bhiwani. (Regd.No.BWN-76). "For Purchasing of sports items and Gym equipment."	200000	SDM Loharu
9	U.O. No. 32 dt. 11.05.2022	IT Hub Skill Education and Welfare Society, VPO Dhigawa Jatan, Tehsil Loharu, Distt. Bhiwani. (Regd.No.01783). "For Purchasing of sports items and Gym equipment."	200000	SDM Loharu
10	U.O. No. 36 dt. 11.05.2022	XEN, Water Services Division, Loharu, Distt. Bhiwani. "For Construction of VR Bridge at RD 107400 Ladawas Distributory."	132000	SDM Loharu
11	U.O. No. 40 dt. 11.05.2022	Kanwal Singh S/o Sh. Bharat Singh, Vill. Ghuskani, Distt. Bhiwani. "For treatment of head & Right hand Injury of his son being very poor financial position."	50000	SDM Bhiwani
12	U.O. No. 44 dt. 23.05.2022	Raja Babu S/o Sh. Prithavi Singh, Ward No. 10, Siwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Siwani
13	U.O. No. 48 dt. 23.05.2022	Murti Devi W/o Sh. Meer Singh, Vill. Kushalpur, Tehsil Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
14	U.O. No. 52 dt. 23.05.2022	Manisha Kumari W/O Sh. Vikas Kumar, Vill. Kushalpura, Tehsil Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
15	U.O. No. 56 dt. 23.05.2022	Mithi Gram Trust, Distt. Bhiwani (Regd. No. 3619). "For purchasing of sports items and Gym equipment."	200000	SDM Siwani
16	U.O. No.65 dt.08.06.2022	Sh. Rohtash Kumar S/o Sh. Chelu Ram, Haluwas Gate, Halu Mohala, Near Baba Jamna Das Ka gher, Bhiwani, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Bhiwani
17	U.O. No. 69 dt. 08.06.2022	Rekha W/o Sh. Dharmvir, Vill Rewari Khera, Distt. Bhiwani. "For repairing of house being very poor financial position."	20000	SDM Bhiwani
18	U.O. No. 77 dt. 08.06.2022	Smt. Bala W/o Sh. Shri Niwas, Vill Sandwa, Tehsil Tosham, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Toshan
19	U.O. No. 85 dt. 20.06.2022	Ratan Singh S/o Sh. Pala Ram, Vill Patwan, Tehsil Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Loharu
20	U.O. No. 93 dt. 20.06.2022	Smt. Manju W/o Sh. Janak, Behal, Distt. Bhiwani. "For treatment of uterus being very poor financial position."	50000	SDM Loharu
21	U.O. No. 97 dt. 24.06.2022	Rajesh S/o Sh. Chajju Ram, Vill. Bidhnoi, Tehsil Loharu, Distt. Bhiwani. "For treatment of hand and eyes of his son being very poor financial position."	50000	SDM Loharu
22	U.O. No. 101 dt. 24.06.2022	Ashish Kumar S/o Sh. Mahabir, VPO, Gaindawas, Tehsil Siwani, Distt. Bhiwani. "For construction of house being very poor financial position."	50000	SDM Siwani
23	U.O. No. 105 dt. 24.06.2022	Principal, Govt. Senior Secondary School, Jhumpa Khurd, Tehsil Siwani, Distt. Bhiwani. "For purchasing of dress and prize distribution."	63000	SDM Siwani
24	U.O. No. 109 dt. 24.06.2022	Bishnoi Sabha Siwani, Bishnoi Mandir, Ward No. 13, Siwani Mandi, Distt. Bhiwani (Regd. No. 01704). "For construction of Boundary wall, Gate, Rooms, Toilet & bathroom."	1500000	SDM Siwani
25	U.O. No. 73 dt. 08.06.2022	Bhagwan Parshuram Trust, Shakti Nagar, Basai Road, Distt. Gurugram (Regd. No. 565). "For completion of Bhagwan Parshuram Bhawan Hall."	1100000	SDM Gurugram
26	U.O. No. 81 dt. 20.06.2022	Sir Chhotu Ram Educational & Cultural Society, Sector- 32, Jharsa, Distt. Gurugram (Regd. No. 00664). "For construction of school gate and rooms."	1100000	SDM Gurugram
27	U.O. No. 60 dt. 08.06.2022	Smt. Kesri Devi Lohia Public School, Vill. Lohar Majra, Distt. Kurukshetra (Affiliation. No. 530497). "For repair/renovation of rooms and purchasing of computers & furnitures etc."	1100000	SDM Kurukshetra

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
28	U.O. No. 89 dt. 20.06.2022	Shri Guru Ravidas Sabha, Nilokheri (Karnal) (Regd. No. 06764). "For construction/completion of Hall in Ambedkar Bhawan for general public."	600000	SDM Karnal
29	U.O. No. 113 dt. 05.07.2022	Rocball Amateur Federation of India, VPO Mandola, Tehsil Charkhi Dadri, Distt. Charkhi Dadri, Haryana (Regd. No. 01977) Distt. Charkhi Dadri. "For diet/refreshment of the players and promotion of sports activities."	500000	SDm Charkhi Dadri
30	U.O. No. 117 dt. 05.07.2022	Mamta W/o Sh. Suresh Kumar, H.No. 1926/1, Ward No. 12, Gali No. 2, Hanuman Gate, Distt. Bhiwani. "For repairing of house being very poor financial position."	50000	SDM Bhiwani
31	U.O. No.133 dt. 20.07.2022	Miss Jyoti D/o Sh. Surender, Vill. Talwani, Tehsil Siwani Distt. Bhiwani. "For higher education of being very poor financial position."	25000	SDM Siwani
32	U.O. No. 121 dt. 05.07.2022	Baba Bari Nath Yuva Mandal Trust, Chahar kalan, Tehsil Behal, Distt. Bhiwani, Haryana (Regd. No. 2745). "For purchasing of Gym items."	200000	SDM Loharu
33	U.O. No. 129 dt. 20.07.2022	Yadav Kalyan Sabha, Narnaul, Tehsil Narnaul, Distt. Mohindergarh, Haryana (Regd. No. 000Y4). "For construction of Hall for general public."	2500000	SDM Narnaul
34	U.O. No. 125 dt. 20.07.2022	Bar Association, Meham, Distt. Rohtak. "For purchasing of books/furniture/computers for Library."	500000	SDM Meham
35	U.O. No. 137 dt. 24.08.2022	Ranjeet S/o Sh. Laalu Ram, Vill. Mohila, Tehsil Siwani, Distt. Bhiwani. "For repairing of House being very poor financial position."	50000	SDM Siwani
36	U.O. No. 141 dt.24.08.2022	Smt. Suman W/o Sh. Sombir, Vill. Siwach, Tehsil Siwani, Distt. Bhiwani. "For repairing of House being very poor financial position."	50000	SDM Siwani
37	U.O. No. 145 dt.24.08.2022	Rajbir S/o Sh. Om Parkash, Vill. Siwach, Tehsil Siwani, Distt. Bhiwani. "For repairing of House being very poor financial position."	50000	SDM Siwani
38	U.O. No. 149 dt.24.08.2022	Jagram Badgujar S/o Sh. Ramjilal, Ward No. 18, Behal, Distt. Bhiwani Haryana. "For repairing of House being very poor financial position."	50000	SDM Loharu
39	U.O. No. 153 dt.24.08.2022	Kuldeep S/o Sh. Prabhu Ram, Vill. Sohansara, Tehsil Loharu, Distt. Bhiwani, Haryana. "For repairing of House being very poor financial position."	50000	SDM Loharu
40	U.O. No. 157 dt.24.08.2022	Mahesh S/o Sh. Gouri Shankar, Ward No. 12 Loharu, Distt. Bhiwani, Haryana. "For repairing of House being very poor financial position."	50000	SDM Loharu
41	U.O. No.161 dt.24.08.2022	Jai Singh So Sh. Chandgi, Vill. Nakipur, Tehsil Lohan Distt Bhiwani. "For repairing of House being very po financial position"	50000	SDM Loharu

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
42	U.O. No. 165 dt.24.08.2022	Om Parkash Sio Sh. Mohan Lal, Vill & Tehsil Beha Distt. Bhiwani. "For repairing of House being very poor financial position"	50000	SDM Loharu
43	U.O. No. 169 dt.24.08.2022	Shri Niwas S/o Sh. Ramesh, Vill. Kural Bass, Tehsil Lohars, Dist. Bhiwani. "For repairing of House being very poor financial position"	50000	SDM Loharu
44	U.O. No. 173 dt.24.08.2022	Bhagi Rath S/o Sh. Ramjas, Vill Gudha, Tehsil Siwani Distt. Bhiwani. "For repairing of House being very poor financial position"	25000	SDM Siwani
45	U.O. No. 177 dt.24.08.2022	Balwant Singh So Sh Shankar Lal, Vill Gudha, Tehsil Siwani, Distt. Bhiwani. "For repairing of House being very poor financial position"	25000	SDM Siwani
46	U.O. No. 181 dt.24.08.2022	Rajesh Kumar So Sh. Mahabir, Vill Gudha, Tehsil Siwani, Dist. Bhiwani. "For repairing of House being very poor financial position"	25000	SDM Siwani
47	U.O. No. 185 dt.24.08.2022	Banwari So Sh. Surja, Vill Guha, Tehsil Siwani. Distt. Bhiwani. "For repairing of House being very poor financial position"	25000	SDM Siwani
48	U.O. No. 189 dt.24.08.2022	Rajvir Singh So Sh. Richh Pal, Vill. Sohansara. Tehsil Loharu, Distt. Bhiwani. "For repairing of House being very poor financial position"	50000	SDM Loharu
49	U.O. No. 193 dt.24.08.2022	Jaibir S/o Sh. Mer Singh, Vill. Surpura Khurd, Tehsil Behal, Distt. Bhiwani. "For repairing of House being very poor financial position."	50000	SDM Loharu
50	U.O. No. 197 dt.24.08.2022	Smt. Silochana W/o Sh. Sube Singh, Vill. Siwach, Siwani, Distt. Bhiwani Haryana. "For repairing of House being very poor financial position."	25000	SDM Siwani
51	U.O. No. 201 dt.24.08.2022	Smt. Kalawati W/o Sh. Ishwer Singh, Vill. Siwach, Siwani, Distt. Bhiwani Haryana. "For repairing of House being very poor financial position."	25000	SDM Siwani
52	U.O. No. 205 dt.24.08.2022	Smt. Majna Devi W/o Sh. Krishan, Vill. Siwach, Siwani Distt. Bhiwani Haryana. "For repairing of House being very poor financial position."	25000	SDM Siwani
53	U.O. No. 209 dt.24.08.2022	Smt. Shakuntla W/o Sh. Vajeer, Vill. Siwach. Siwani. Distt. Bhiwani Haryana. "For repairing of House being very poor financial position."	25000	SDM Siwani
54	U.O. No. 213 dt.24.08.2022	Smt. Sursati W/o Sh. Mahabir Vill. Siwach, Siwani, Distt. Bhiwani Haryana. "For repairing of House being very poor financial position."	25000	SDM Siwani
55	U.O. No. 217 dt.24.08.2022	Smt. Manju W/o Sh. Suresh Kumar, Vill. Surpura Kalan, Tehsil Behal, Distt. Bhiwani. "For repairing of House being very poor financial position."	50000	SDM Loharu
56	U.O. No. 221 dt.24.08.2022	Rakesh Kumar S/o Sh. Indar Singh, Vill. Nakipur, Loharu, Distt. Bhiwani Haryana. "For repairing of House being very poor financial position."	50000	SDM Loharu

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
57	U.O. No. 225 dt.24.08.2022	Mrs. Santosh W/o Sh. Karambir, Vill. Dhulkot, Siwani, Distt. Bhiwani Haryana. "For repairing of House being very poor financial position."	50000	SDM Siwani
58	U.O. No. 229 dt.05.09.2022	Raj Kumar S/o Sh. Mohar Singh, Vill. Dhigawa Shamyam, Tehsil Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position"	25000	SDM Loharu
59	U.O. No. 233 dt.05.09.2022	Smt. Sarlata W/o Sh. Mahender, Vill. Dhigawa Shamyam, Tehsil Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position"	25000	SDM Loharu
60	U.O. No. 237 dt.05.09.2022	Smt. Nirmala Devi W/o Sh. Dharambir, Vill, Sidhanwa, Tehsil Behal, Distt. Bhiwani. "For repairing of house being very poor financial position"	25000	SDM Loharu
61	U.O. No. 245 dt.05.09.2022	Nar Singh S/o Sh. Syo Ram, Vill. Gokulpura, Tehsil Behal, Distt. Bhiwani. "For repairing of house being very poor financial position"	50000	SDM Loharu
62	U.O. No. 249 dt.05.09.2022	Smt. Meena Goyal W/o Sh. Sanjay Goyal, Ward No. 20, Behal, Distt. Bhiwani. "For treatment of uterus being very poor financial position."	50000	SDM Loharu
63	U.O. No. 253 dt.13.09.2022	SDO "OP" Sub Division, DHBVN Siwani, Distt. Bhiwani. "For estimate for providing GSC DSSmt. Kalawati W/o Sh. Ishwer Singh, Vill. Siwach, Siwani, Distt. Bhiwani Haryana. "For repairing of House being very poor financial position.	29000	SDM Siwani
64	U.O. No. 241 dt.05.09.2022	Amateur Kabaddi Association Haryana, Dalal Residency, Near Tikona Park, Charkhi Dadri (Regd. No. 02346) "For diet/refreshment of the players and promotion of sports acitvities"	500000	SDM Charkhi Dadri
65	U.O. No. 257 dt.05.09.2022	Sheela Devi W/o Harish Yadav, Mohalla Bad ka kua, Narnaul, Distt. Mahendergarh. "For repairing of house being very poor financial position"	25000	SDM Narnaul
66	U.O. No. 265 dt.29.09.2022	Smt. Santro w/o Sh.Jagdish, Village Sandwa, Tehsil Tosham, Distt. Bhiwani. "For repairing of House being very poor financial condition"	50000	SDM Toshan
67	U.O. No. 261 dt.29.09.2022	Pawan Kumar S/o Sh. Jai Singh, Vill. Paju, Loharu, Distt. Bhiwani. "For repairing of House being very financial position"	50000	SDM Loharu
68	U.O. No. 273 dt.14.11.2022	Shri Brahman Maha Sabha, Loharu, Bhiwani, Haryana (Regd. No. 120). "For construction of Parshuram Bhawan Building for general public	2100000	SDM Loharu
69	U.O. No. 277 dt.14.11.2022	Bar Association, Loharu, Distt. Bhiwani. "For construction of Library and corridor from chamber to court"	2100000	SDM Loharu
70	U.O. No. 281 dt.14.11.2022	Yuva Samiti Hassanpur, VPO Hassanpur, Tehsil Loharu, Distt. Bhiwani(Regd. No.01824). "For distribution of trophy and Prize in Hassanpur Khel Pratiyogita"	200000	SDM Loharu

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
71	U.O. No. 289 dt.14.11.2022	Kasni Khurd Yuva Sangthan Sanstha, Vill. Kasni Khurd, PO Mandholi Kalan, Tehsil Siwani, Distt. Bhiwani (Regd.No.01880). "For construction of track and cleaning of ground"	200000	SDM Loharu
72	U.O. No. 293 dt.14.11.2022	Joginder S/o Sh. Mahavir, Ward No. 2, Loharu, Distt. Bhiwani. "For repairing of House being very financial position"	100000	SDM Loharu
73	U.O. No. 297 dt.14.11.2022	Durbalnath Ji Khatik Sewa Samiti Behal, Tehsil Loharu, Distt. Bhiwani(Regd. No.01892). "For construction of Building of Khatik Samaj Dharamshala for general public"	2100000	SDM Loharu
74	U.O. No. 304 dt.17.11.2022	Shree Krishna Gaushala Allaudinpur, Loharu, Distt. Bhiwani (Regd. No.01755). "For repairing of boundary wall"	50000	SDM Loharu
75	U.O. No. 309 dt.17.11.2022	Bhup Singh S/o Sh.Mohar Lal, Vill. Noonsar, Behal, Bhiwani "For repairing of House being very poor financial position"	50000	SDM Loharu
76	U.O. No. 317 dt.17.11.2022	Geeta Devi W/o Jag Parvesh, VPO Barwas, Tehsil Loharu, Distt. Bhiwani. "For treatment of Heart of his husband being poor financial position"	50000	SDM Loharu
77	U.O. No. 325 dt.17.11.2022	Narayani W/o Late Sh. Prabhu Ram, Old City, Ward No. 2, Loharu, Bhiwani. "For repairing of House being very poor financial position"	50000	SDM Loharu
78	U.O. No. 269 dt.29.09.2022	Principal Govt. Girls Senior Secondary School, Siwani, Bhiwani. "For construction of toilets"	400000	SDM Siwani
79	U.O. No. 285 dt.14.11.2022	Youth Power of Barwa Society, Near Shiv Mandir, VPO Barwa, Siwani Mandi, Distt. Bhiwani (Regd. No. 01748). "For distribution of books to poor students and tree plantation"	100000	SDM Siwani
80	U.O. No. 321 dt.17.11.2022	Kani Ram S/o Sh.Subhash Chander, H.No. 75, Ward No. 06, Jumba Kalan, Tehsil Siwani, Bhiwani. "For treatment of leg of his son being very poor financial position"	50000	SDM Siwani
81	U.O. No. 321 dt.17.11.2022	Sanjay Gupta, H.No. 718, Ward No. 9, Near Laxmi Narayan Mandir, Behind Bus Stand, Sukhdev Nagar Kotla, Panipat, Haryana. For repairing of House being poor financial position"	200000	SDM Panipat
82	U.O. No. 313 dt.17.11.2022	Indian Media Centre Haryana, Ramkishan Niketan, Vikas Nagar, Ward No. 5, Hathwala Road, Samalkha, Panipat(Regd. No.02935). "For promotion of cultural activities"	200000	SDM Samalkha
83	U.O. No. 329 dt.17.11.2022	Sandeep Kumar S/o Sh. Om Parkash, Vill. Sahu, Tehsil Uklana, Distt. Hisar, Haryana. "For treatment of Thalassemia of his daughter being poor financial position"	100000	SDM Barwala
84	U.O. No. 337 dt.25.11.2022	Prayas Ek Koshish Social Organization, Ward No. 8, Anaj Mandi, Loharu, Bhiwani (Regd. No. 38235). "For promotion of cultural activities"	150000	SDM Loharu

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
85	U.O. No. 345 dt.25.11.2022	Roshan Lal S/o Sh. Prabhu Ram, Vill. Saharyarpur, Tehsil Behal, Distt. Bhiwani. "For repairing of House being very poor financial position"	50000	SDM Loharu
86	U.O. No. 349 dt.25.11.2022	Somvir S/o Sh. Ghisa Ram, Purana Shar, Ward No. 2, Loharu, Distt. Bhiwani. "For repairing of House being very poor financial position"	50000	SDM Loharu
87	U.O. No. 353 dt.25.11.2022	Shila Devi W/o Sh. Mahender Singh, Ward No. 13, Loharu, Distt. Bhiwani. "For construction of Toilet being very poor financial position"	50000	SDM Loharu
88	U.O. No. 341 dt.25.11.2022	Sushil Malhotra S/o Sh. Rajesh Malhotra, #139, Nanaksar Gurudwara, Ekta Colony, Karnal. "For treatment of heart Surgery being poor financial position"	100000	SDM Karnal
89	U.O. No. 333 dt.25.11.2022	Rajesh Kumar S/o Sh. Om Parkash, H. No. 248, VPO Puther, Tehsil Israna, Distt. Panipat. "For repairing of House being very poor financial position"	100000	SDM Panipat
90	U.O. No. 357 dt.05.12.2022	Sheela Devi W/o Sh. Rattan Singh, Vill. Kural Bass, Tehsil Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position"	50000	SDM Loharu
91	U.O. No. 361 dt.05.12.2022	Ritika D/o Sh. Surender Kumar, Vill. Ward No.11, Loharu, Distt. Bhiwani. "For higher education being poor financial position."	50000	SDM Loharu
92	U.O. No. 365 dt.05.12.2022	Dharamender S/o Sh. Phool Singh, Vill. Bithan, Tehsil Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position"	50000	SDM Loharu
93	U.O. No. 369 dt.05.12.2022	Shakuntla W/o Sh. Umrav, Vill. Pahari, Tehsil Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position"	50000	SDM Loharu
94	U.O. No. 373 dt.05.12.2022	Deepak S/o Sh. Sureh, Village Pahari, Tehsil Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position"	50000	SDM Loharu
95	U.O. No. 377 dt.05.12.2022	Deepak S/o Sh. Rajbir, VPO Kharkhari, Tehsil Loharu, Distt. Bhiwani. "For Higher Education (Computer Course) being very poor financial position"	50000	SDM Loharu
96	U.O. No. 381 dt.05.12.2022	Shish Pal S/o Sh. Sube Singh, Vill. Kushalpura, Tehsil Loharu, Distt. Bhiwani. "For repairing of house being very poor financial position"	50000	SDM Loharu
97	U.O. No. 385 dt.05.12.2022	Ranjeet S/o Sh. Nehru, Vill. Fartia Tal, Tehsil Loharu, Distt. Bhiwani. "For treatment of her daughter leg being very poor financial position"	50000	SDM Loharu
98	U.O. No. 393 dt.05.12.2022	Anil Kumar S/o Sh. Satyavir Singh, Village Bisalwas, Tehsil Loharu, Distt. Bhiwani. "For repairing of House being very poor financial position"	50000	SDM Loharu

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
99	U.O. No. 397 dt.05.12.2022	Bajrang Bali Adarsh Society Kasni Kalan, Main Chowk, VPO Kasni Kalan, Tehsil Behal, Distt. Bhiwani (Regd. No. 1907). "For construction of boundary wall of Bajrang Bali Adarsh Society"	500000	SDM Loharu
100	U.O. No. 401 dt.05.12.2022	Pawan Kumar S/o Sh. Rattan Singh, Vill. Jhanjhra Sheoran, Tehsil Loharu, Distt. Bhiwani. "For repairing of House being very poor financial position"	50000	SDM Loharu
101	U.O. No. 389 dt.05.12.2022	Haryana Yogasana Sports Association, # 1489/4, Panchkula (Regd. No. 00674). "For food and accommodation arrangements for the participants, participating in the State Yogansana Sports Championship"	500000	SDM Panchkula

Allocation of D.Q. sanctioned by Sh. Mool Chand, Minister For the Year 2022-23				
Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O. No. P. Secy. /TM-2022/01 dt. 27.04.2022	Vir Maharana Pratap Samajik Sewa Samiti, Satnali, (Regd. No. HR-016-2020-00063), Village Satnali, District Mahendergarh. "For Construction of Hall & Rooms for use of general Public."	2100000	SDO (C) Mahendergarh
2	U.O. No. P. Secy. /TM-2022/05 dt. 27.04.2022	Baba Jairamdass Gaushala Samiti (Regd.HR/012/20B/00B-23), Village Khudana, District Mahendergarh. "For Purchase of fodder/Construction of Sheds for the welfare of cows in Gaushala."	1100000	SDO (C) Mahendergarh
3	U.O. No. P. Secy. /TM-2022/09 dt. 27.04.2022	Brahman Sabha, Jind (Regd.No 00172), Bhagwan Parshuram Mandir and Brahman Dharamshala, Safidon Road, Jind "For Construction of Library and Installation of Solar Panel at Dharamshala for use of general public."	2100000	SDO (C) Jind
4	U.O. No. P. Secy. /TM-2022/13 dt. 27.04.2022	Brahman Sabha, District Sonipat (Regd.No.0937), Brahman Bhawan, Gohana Road, Sonipat "For Construction of Hall & Rooms for use of general public."	1100000	SDO (C) Sonipat
5	U.O. No. P. Secy. /TM-2022/17 dt. 27.04.2022	Gurudwara Guru Nanak Darbar (Regd. No. 12746), Adarsh Nagar, Malerna Road, Ballabgarh District Faridabad. "For. Construction of Hall & Rooms for use of general public."	700000	SDO (C) Ballabgarh
6	U.O. No. P. Secy. /TM-2022/25 dt. 27.04.2022	Additional Deputy Commissioner, Faridabad 1 For installation of tubewells, Ward No. 35,37,38 Ballabagarh (Faridabad) (Rs.30.00 Lacs) 2 Installation of Inter Locking Tiles and	8000000	SDO (C) Ballabgarh
7	U.O. No. P. Secy. /TM-2022/21 dt. 02.05.2022	Additional Deputy Commissioner, Faridabad. "(1)For Construction of Boundary Wall of Community Centre, Ward No. 2, Mujesar, Ballabagarh (Faridabad) (Rs.13.50 Lacs). (2)For installation of Inter Locking Tiles in Ward No. 38, Mukesh Colony Ballabagarh (Faridabad) (Rs. 12.00 Lacs). (3) For construction of Boundary Wall of Community Centre, Ward No. 38, Bhim Bagh, Ballabagarh (Faridabad) (Rs. 12.00 Lacs). (4) For construction of RMC Road at Ward No. 37, Baniyawara, Ballabagarh (Faridabad) (Rs.30.00 Lacs). (5) For construction of RMC Road at Ward No. 37, Kumharwara, Ballabagarh (Faridabad) (Rs.30.00 Lacs). (6) For construction of RMC Road at Ward No. 39/40 Subedar Colony, Ballabagarh (Faridabad) (Rs. 12.00 Lacs."	10950000	SDO (C) Ballabgarh
8	U.O. No. P. Secy. /TM-2022/29 dt. 06.05.2022	Additional Deputy Commissioner, Faridabad. "For renovations of Park (For construction of Boundary Wall/ footpath/Grills/Trucks) at Sector-62 and 64, Housing Board Colony, Ballabagarh (Faridabad) (Rs. 50.00 Lacs."	5000000	SDO (C) Ballabgarh

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
9	U.O. No. P. Secy. /TM-2022/33 dt.11.05.2022	Gram Vikas and Swaraj Samiti, Grm Sadpura, District Faridabad (Regd. No. 02003/2020). "For construction of Hall/Rooms for dharamshala use of general public."	3100000	SDO (C) Ballabgarh
10	U.O. No. P. Secy. /TM-2022/37 dt. 18.05.2022	Maharana Pratap Trust (Regd. No. 4251) Vill. & P.O. Seekri, Tehsil- Ballabgarh, District Faridabad. "For construction/Repair of Rooms/Hall for general public use."	700000	SDO (C) Ballabgarh
11	U.O. No. P. Secy. /TM-2022/41 dt. 18.05.2022	The Bhatia Welfare Society (Regd. No.HR 14/2017/02211), 1964/24, Shivam Enclave, Ghanipura, Rohtak. "For renovation of Rooms/Hall for general public use."	500000	SDO (C) Rohtak
12	U.O. No. P. Secy. /TM-2022/45 dt. 22.06.2022	Additional Deputy Commissioner, Faridabad. " 1 Construction of RMC Road from Attri Complex to Near Rawal Convent School, Friends Colony (Rs.5.80 Lacs). 2 Construction of RMC Road from Rawal Convent School wali Gali Friends Colony (Rs.8.61 Lacs). 3 Construction of RMC Road from Dr.Laxmi to Near Vaishno Devi Mandir, Friend Colony (Rs.13.00 Lacs). 4 Constructions of RMC Road from Jagdish Bhadana house, to Deshraj Bhadana house, Friends Colony (Rs. 19.00 Lacs). 5 Laying of Water Pipe line at Attri Complex wali Gali, Dr Laxmi Wali Gali, Jagdish Bhadana Wali Gali & Various Street, Friend Colony (Rs.9.00 Lacs)." ?	5541000	SDO (C) Ballabgarh
13	U.O. No. P. Secy. /TM-2022/49 dt. 22.06.2022	Additional Deputy Commissioner, Faridabad. " 1 Construction of RMC Road Rakesh Gujjar Wali Gali Subhash colony near Boosting Station, Gali No. 9, Ward No.2 (Rs.11.5 Lacs). 2 Construction of RMC Road Subhash colony Near Raghav House to Bhoop Singh House to Railway Line, Gali No10, Ward No.2 (Rs.21.5 Lacs) 3 Construction of RMC Road Subhash colony, Vishnu House to Ram Kishan House to Railway Line, Gali No.11 Ward No.2 (Rs.21.5 Lacs) 4 Construction of RMC Road Subhash colony, Ram Niwas to Charan Singh House to Railway Line, Ward No.2 (Rs.21.5Lacs)."	7600000	SDO (C) Ballabgarh
14	U.O. No. P. Secy. /TM-2022/53 dt. 22.06.2022	Lucky Sharma D/o Sh. Vinod Kumar, H.No.832, Dehra Sahib Gurudwara, Mani Majra, Chandigarh "For financial assistance for medical treatment of her child being a poor person."	200000	SDO (C) Panchkula
15	U.O. No. P. Secy. /TM-2022/57 dt. 23.06.2022	Sandeep S/o Sh. Suresh Kumar, H.No.832, Mani Majra, Chandigarh "For financial assistance for medical treatment of his baby being a poor person."	200000	SDO (C) Panchkula
16	U.O. No.spl. Secy. /TM-2022/61 dt. 12.07.2022	District Bar Association, District Courts, Sec-12 Faridabad. "For renovation of Chamber Building of Distt. Bar Association."	2100000	SDO (C) Faridabad

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
17	U.O. No. Spl. Secy. /TM-2022/73 dt. 12.07.2022	Prajapati Mahasangh Zila Faridabad (Regd.No.00960), House no. 2784, Sec-2, Milk Plant Road, Ballabgarh, Faridabad. "For Construction of Hall/Rooms for general public use."	500000	SDO (C) Ballabgarh
18	U.O. No. Spl. Secy. /TM-2022/77 dt. 12.07.2022	Manav Sewa Samiti (Regd.No.00367), Manav Bhawan Sec-10, Distt. Faridabad. "For construction/repair of Manav Sewa Samiti Building."	2100000	SDO (C) Ballabgarh
19	U.O. No. Spl. Secy. /TM-2022/81 dt. 12.07.2022	Smt. Kamlesh W/o Sh. Ravi Parkash, H.No.176, Ward No.7, Baniyawara, Ballabgarh, Faridabad. "For financial assistance for Repair of House being a poor person."	150000	SDO (C) Ballabgarh
20	U.O. No. Spl. Secy. /TM-2022/85 dt. 12.07.2022	Shri Shivmandir Parbandhak Trust Tirkha Colony (Regd.No. 7351/2022),B 76, Near Shiv Mahavir Park, Govt. Primary School, Tirkha Colony, Ballabgarh. "For Construction of Hall/Rooms for general public use."	500000	SDO (C) Ballabgarh
21	U.O. No. Spl. Secy. /TM-2022/93 dt. 12.07.2022	Navyuvak Dussehra Samiti (Regd.No.0159/05/06, Punjabi Dharamshala, Mohna Road, Ballabgarh. "For organizing social and cultural activities."	300000	SDO (C) Ballabgarh
22	U.O. No. Spl. Secy. /TM-2022/109 dt. 12.07.2022	City Press Club, Faridabad, 5-G, 34-A, NIT Faridabad. "For promotion of cultural activities."	1000000	SDO (C) Badkhal
23	U.O. No. Spl. Secy. /TM-2022/113 dt. 12.07.2022	Shri Vishawkarma Taank Brahman Sabha (Regd.No.02210), Shiv Mandir, Rajwara, Sihi Gate, Ballabgarh, Faridabad. "For Construction of Hall/Rooms for general public use."	500000	SDO (C) Ballabgarh
24	U.O. No. Spl. Secy. /TM-2022/117 dt. 12.07.2022	Panchal Samaj Sewa Samiti (Regd 862) Panchal Dharamshala Adarsh Nagar, Near Balaji Mandir,24 Foot Road Ballabgarh. "For Construction of Hall/Rooms for general public use."	500000	SDO (C) Ballabgarh
25	U.O. No. Spl. Secy. /TM-2022/121 dt. 12.07.2022	Residence Welfare Association (Regd. No. 03373), Bhagat Singh Colony, Bohra Public School Road Ballabgarh, Faridabad. "For Construction of Hall/Rooms for general public use."	400000	SDO (C) Ballabgarh
26	U.O. No. Spl. Secy. /TM-2022/129 dt. 12.07.2022	Shri Sanatan Dharam Mandir (Regd.No.201802730) Shri Sanatan Dharm Dharmik Sabha, Dharmik Plot No.1, Sec-62, Faridabad. "For Construction of Hall/Rooms for general public use."	500000	SDO (C) Ballabgarh
27	U.O. No. Spl. Secy. /TM-2022/133 dt. 12.07.2022	Sain Panchayat Dharmashala 17 Gaav Janhit Vikas Trust (Regd), Near Agarwal Kanya Vidyalaya, Main Bazaar Ballabgarh, Faridabad. "For Construction of Hall/Rooms for general Public use."	500000	SDO (C) Ballabgarh
28	U.O. No. Spl. Secy. /TM-2022/137 dt. 12.07.2022	Panchnad Sewa Trust, Fatehabad (Reg. No.7172). "For promotion of cultural/social activities."	500000	SDO (C) Fatehabad
29	U.O. No. Spl. Secy. /TM-2022/65 dt. 12.07.2022	Sh. Jhaman Roka Magar S/o Sh. Khatu Roka Magar, Taparian, Panchkula. "For financial assistance for Repair of House being a poor person."	250000	SDO (C) Panchkula

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
30	U.O. No. Spl. Secy. /TM-2022/69 dt. 12.07.2022	Sewa Bharti Haryana Pradesh (Regd.No.6673) Abhimanyu Vyamshala Balmiki Basti, Arjun Gate, Karnal. "For Construction of multipurpose hall and hostel."	1100000	SDO (C) Karnal
31	U.O. No. Spl. Secy. /TM-2022/89 dt. 12.07.2022	Sh. Sunit S/o Sh. Mahendra Singh, Vill Shadipur, Distt, Yamuna Nagar. "For financial assistance for Repair of House being a poor person."	200000	SDO (C) Jagadhri
32	U.O. No. Spl. Secy. /TM-2022/97 dt. 12.07.2022	Shri Sankatmochan Hanuman Dharmshala Aatmapuri Colony Gadi Road, Old Hamida, Yamuna Nagar. "For construction of multipurpose hall/rooms."	100000	SDO (C) Yamunanagar
33	U.O. No. Spl. Secy. /TM-2022/101 dt. 12.07.2022	Sh. Madhav Kalra S/o Sh. Bankey Bihari Kalra H.No. 76, Yogesh Nagar, near Olypia Sports, Yamuna Nagar. "For Financial assistance for Repair of House being a poor person."	100000	SDO (C) Jagadhri
34	U.O. No. Spl. Secy. /TM-2022/141 dt. 12.07.2022	Shri Sanatan Dharm Mahabir Dal (Punjab Regd) Ward No. 4, Budiya Distt. Yamuna Nagar. (Regd.No 10/67- 68) "For construction of multipurpose hall."	100000	SDO (C) Jagadhri
35	U.O. No. Spl. Secy. /TM-2022/105 dt. 12.07.2022	Arya Mahasabha Gurukul Vidyapeeth Kumbha Khera Hisar. (Regd.No.01810). "For construction of hall/rooms in gurukul."	400000	SDO (C) Barwala
36	U.O. No. Spl. Secy. /TM-2022/125 dt. 12.07.2022	Punjabi Sabha Sewa Samiti (Jhang Sabha (Regd. No. 00469) Punjabi Dharamshala, Main Bazaar, Jhajjar "For Construction of Hall/Rooms for general Public use."	500000	SDO (C) Jhajjar
37	U.O. No. PS. Secy. /TM-2022/145 dt. 21.09.2022	All Haryana Roadways Workers Union (Regd. No. 1947), Yamunanagar. "For welfare activities"	1100000	SDO (C) Yamunanagar
38	U.O. No. P. Secy. /TM-2022/149 dt. 28.09.2022	Sabha (Regd, Saini Sabha (Regd, No.603), Sadhaura Road, Naraingarh (Ambala). "For completion of building for general public use"	500000	SDO (C) Naraingarh
39	U.O. No. P. Secy. /TM-2022/153 dt. 28.09.2022	Sh. Tharu Ram Arya Girls Sr. Sec. School, Bhimsain Colony, Ballabgarh.(Faridabad) (Regd. 04170) "For promotion of cultural activities"	500000	SDO (C) Ballabgarh
40	U.O. No. P. Secy. /TM-2022/157 dt. 28.09.2022	Ballabgarh Press Club (Regd. No. HR019/2018/02780), Main Bazar, Near Maharaja Aggarsain Chowk, Ballabgarh(Faridabad). "For promotion of cultural activities"	1100000	SDO (C) Ballabgarh
41	U.O. No. P. Secy. /TM-2022/161 dt. 28.09.2022	Additional Deputy Commissioner, Faridabad. 1. "For construction of RMC Road, Rajesh Wali Gali, Near Aggarwal Dharamshala, Ballabgarh (Rs. 7.85 Lakh) and P/L Old interlocking Tiles(Rs. 80,000/-)" 2. "For construction of RMC Road Chhaju Ram Road, Yogesh Sharma Wali Gali, Adarsh Nagar, Ballabgarh (Rs. 12.00 Lakh) & P/L Old interlocking Tiles (Rs. 1.00 Lakh)"	2165000	SDO (C) Ballabgarh
42	U.O. No. P. Secy. /TM-2022/165 dt. 28.11.2022	Shri Lakhdatar Sewa Trust (Regd.2900), Flat No. C 1106, Malbari County, Sector-70, Ballabgarh, Faridabad. "For repair of Hall/Rooms for general public use"	51000	SDO (C) Ballabgarh

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
43	U.O. No. P. Secy. /TM-2022/169 dt. 01.12.2022	Sh. Suraj S/o Sh. Ravi Parkash, PO Rithal, District Rohtak. "For encouragement /promotion of sports activities"	100000	SDO (C) Rohtak
44	U.O. No. P. Secy. /TM-2022/173 dt. 01.12.2022	Sh. Ronit Sharma S/o Sh. Ashok Kumar, VPO Ghilour Khurd, District Rohtak. "For encouragement/promotion of sports activities"	100000	SDO (C) Rohtak

Allocation of Discretionary Grants sanctioned by Sh.Manohar Lal, Chief Minister, Haryana, Chandigarh for the financial year 2022-23.				
Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.7/2022-1GA/CMS/3482 dt.29.04.2022	Smt. Anita Devi W/o Sh. Keshav Chand, Vill. Gothdi, PO Niyamatpur, Distt. Mahendergarh. "Financial assistance to Smt. Anita Devi for repair of house, being poor."	1,00,000/-	SDO (C), Narnaul.
2	U.O.No.7/2022-1GA/CMS/3863 dt.27.05.2022	Sh. Sheochand S/o Sh. Madan Lal, Vill. Nangthala, Tehsil Barwala, Distt. Hisar. "Financial assistance to Sh. Sheochand to compensate the loss due to death of his buffalos."	3,75,000/-	SDO (C), Barwala.
3	U.O.No.7/2022-1GA/CMS/3863 dt.27.05.2022	Sh. Sarjeet Singh S/o Sh. Madan Lal, Vill. Nangthala, Tehsil Barwala, Distt. Hisar. "Financial assistance to Sh. Sarjeet Singh to compensate the loss due to death of his buffalos."	3,75,000/-	SDO (C), Barwala.
4	U.O.No.7/2022-1GA/CMS/3863 dt.27.05.2022	Sh. Balbir S/o Sh. Madan Lal, Vill. Nangthala, Tehsil Barwala, Distt. Hisar. "Financial assistance to Sh. Balbir to compensate the loss due to death of his buffalos."	3,75,000/-	SDO (C), Barwala.
5	U.O.No.7/2022-1GA/CMS/3863 dt.27.05.2022	Sh. Ranbir Singh S/o Sh. Madan Lal, Vill. Nangthala, Tehsil Barwala, Distt. Hisar. "Financial assistance to Sh. Ranbir Singh to compensate the loss due to death of his buffalos."	3,75,000/-	SDO (C), Barwala.
6	U.O.No.7/2022-1GA/CMS/3667 dt.17.05.2022	Yaadgar Gurudwara Bhai Kanhaiya Ji (Regd.), Kaithal Road, Assandh, Distt. Karnal. "For construction of Yattri Niwas (Dharamshala)."	11,00,000/-	SDO (C), Assandh.
7	U.O.No.7/2022-1GA/CMS/3667 dt.17.05.2022	Gurdwara Dasmesh Parkash Nabiyabad (Regd.), Safidon Road, Assandh, Distt. Karnal. "For construction of Hall for social activities."	11,00,000/-	SDO (C), Assandh.
8	U.O.No.7/2022-1GA/CMS/3667 dt.17.05.2022	Smt. Lalita Vij W/o Late Sh. Ashok Vij, #408, Char Chaman, Karnal. "Financial assistance to Smt. Lalita Vij for construction of house, being poor widow."	5,00,000/-	SDO (C), Karnal.
9	U.O.No.7/2022-1GA/CMS/3674 dt.17.05.2022	Bhagwan Valmiki Ashram Vikas Sabha (Regn. No.835), Kapal Mochan, Tehsil Bilaspur, Distt. Yamunanagar. "For construction of Hall in Bhagwan Valmiki Ashram for social activities."	11,00,000/-	SDO (C), Bilaspur.
10	U.O.No.7/2022-1GA/CMS/3678 dt.17.05.2022	Kshatriya Rajput Mahasabha (Regd.), Aterna Patla Road, Sector 70, Sonapat. "For construction of Samrat Prithviraj Chauhan Bhawan for social/cultural activities."	11,00,000/-	SDO (C), Sonapat.
11	U.O.No.7/2022-1GA/CMS/4351 dt.23.06.2022	Smt. Lalita W/o Sh. Krishan Lal, Vill. Baniyani, Distt. Rohtak. "Financial assistance to Smt. Lalita for repair of house, being poor."	1,00,000/-	SDO (C), Rohtak.
12	U.O.No.7/2022-1GA/CMS/4355 dt.23.06.2022	Smt. Sanju W/o Late Sh. Mahavir, Vill. Ismailpur, P.O. Mundakhera, Tehsil Badli, Distt. Jhajjar. "Financial assistance to Smt. Sanju to compensate the loss due to death of her husband in road accident."	1,00,000/-	SDO (C), Badli.
13	U.O.No.7/2022-1GA/CMS/4359 dt.23.06.2022	Lodhi Rajput Jankalyan Samiti (Regd.), Faridabad, D-533, Near Janta Nursing Home, Dabua Colony, Faridabad. "For installation of Statue of Amar Shaheed Virangna Maharani Avantibai Lodhi on Amar Shaheed Virangna Maharani Avantibai Lodhi Chowk and its beautification."	5,00,000/-	SDO (C), Faridabad.
14	U.O.No.7/2022-1GA/CMS/4363 dt.23.06.2022	Shree Guru Daksh Parjapati (Kumhar) Sabha (Regd.), Saraswati Nagar, Distt. Yamunanagar. "For construction of Parjapati Kumhar Dharamshala (Chaupal)."	7,00,000/-	SDO (C), Jagadhari.
15	U.O.No.7/2022-1GA/CMS/4363 dt.23.06.2022	Gram Panchayat, Saraswati Nagar, Distt. Yamunanagar. "For completion of Valmiki Dharamshala."	7,00,000/-	SDO (C), Jagadhari.
16	U.O.No.7/2022-1GA/CMS/4363 dt.23.06.2022	Sant Shiromani Shree Guru Ravidass Mahasabha (Regd.), Saraswati Nagar, Distt. Yamunanagar. "For construction of Ravidass Dharamshala (Chaupal) in Mohalla Pathana."	10,00,000/-	SDO (C), Jagadhari.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
17	U.O.No.7/2022-1GA/CMS/4620 dt.07.07.2022	Sh. Vansh Chaudhary S/o Late Sh. Bhupendra Chaudhary, #2173, Housing Board Colony, Sector 28, Faridabad. "Financial assistance to Sh. Vansh Chaudhary to compensate the loss due to death of his father due to heart attack."	2,00,000/-	SDO (C), Faridabad.
18	U.O.No.7/2022-1GA/CMS/4624 dt.07.07.2022	Shri Krishan Gaushala (Regd.), Uklana Mandi, Distt. Hisar. "For construction of Rain Water Harvesting Tank."	11,00,000/-	SDO (C), Uklana Mandi
19	U.O.No.7/2022-1GA/CMS/4624 dt.07.07.2022	Shri Hanuman Bhandara Annkshetar Dharamshala Trust (Regd.), F.C. Colony, Uklana Mandi, Distt. Hisar. "For construction of Shed in the premises of Dharamshala for general public use."	7,00,000/-	SDO (C), Uklana Mandi
20	U.O.No.7/2022-1GA/CMS/4624 dt.07.07.2022	Dr. Bhimrao Ambedkar Society (Regn. No.1052), Vill. Budhakhera, Teh. Uklana Mandi, Distt. Hisar. "For construction of Toilet and beautification of building."	3,00,000/-	SDO (C), Uklana Mandi
21	U.O.No.7/2022-1GA/CMS/4624 dt.07.07.2022	Jai Baba Naya Nath Baba Somwar Nath Kundi Talab Tirth Committee Trust (Regn. No.354), VPO Litani, Teh. Uklana Mandi, Distt. Hisar. "For construction of Shed in the premises of Dharamshala and flooring for general public use."	5,00,000/-	SDO (C), Uklana Mandi
22	U.O.No.7/2022-1GA/CMS/4624 dt.07.07.2022	Gram Sudhar Samiti (Trust) (Regn. No.3676), Vill. Bithmara, Teh. Uklana Mandi, Distt. Hisar. "For construction of Room for Shaheed Bhagat Singh Library and purchase of books for library."	5,00,000/-	SDO (C), Uklana Mandi
23	U.O.No.7/2022-1GA/CMS/4624 dt.07.07.2022	Shri Shwetabar Jain Shiksha Samiti (Regd.), Shri Adishwer Jain High School, Uklana Mandi, Distt. Hisar. "For purchase of Computers for Computer Lab in Shri Adishwer Jain High School."	2,00,000/-	SDO (C), Uklana Mandi
24	U.O.No.7/2022-1GA/CMS/4624 dt.07.07.2022	Brahman Sabha (Regn. No.878), Brahman Dharamshala, Jwahr Nagar, Uklana Mandi, Distt. Hisar. "For beautification of Room and Hall in Dharamshala."	5,00,000/-	SDO (C), Uklana Mandi
25	U.O.No.7/2022-1GA/CMS/4624 dt.07.07.2022	Swami Vivekanand High School, Uklana Mandi, Distt. Hisar. "For construction Library and purchase of books for library."	4,00,000/-	SDO (C), Uklana Mandi
26	U.O.No.7/2022-1GA/CMS/4944 dt.20.07.2022	Bhai Kanhaiya Manav Sewa Trust (Regd.), Bhai Kanhaiya Ashram, Sirsa. "For Rehabilitation of Mentally Challenged Children & Adult persons and construction of School Building for free education to under privileged children."	21,00,000/-	SDO (C), Sirsa.
27	U.O.No.7/2022-1GA/CMS/4949 dt.20.07.2022	Maharaja Aggarsain Trust, Tohana (Regd.), Shop No.1-2, Parshuram Mandir, Bhakhra Lane, Tohana, Distt. Fatehabad. "For purchase of Laboratory Equipment in the Maharaja Aggarsain Trust Laboratory, Tohana."	11,00,000/-	SDO (C), Tohana.
28	U.O.No.7/2022-1GA/CMS/4953 dt.20.07.2022	Utrakhand Sabha (Regn. No.01461), #274, Sector 6, Urban Estate, Karnal. "For organizing Cultural Activities."	5,00,000/-	SDO (C), Karnal.
29	U.O.No.7/2022-1GA/CMS/4965 dt.21.07.2022	Shaheed Chandershekhar Azad Sewa Samiti (Regd.), Keshav Bhawan, Vill. Bhali Anandpur, Distt. Rohtak. "For repair of Keshav Bhawan, Gym and Durga Sports Stadium."	21,00,000/-	SDO (C), Rohtak.
30	U.O.No.7/2022-1GA/CMS/4970 dt.21.07.2022	Jan Sewa Sansthan (Regn. No.0163), Panipat Branch, Panipat. "For construction of Ashram on Assandh Road for Orphans, Old Age and Mentally Retarded Persons."	11,00,000/-	SDO (C), Panipat.
31	U.O.No.7/2022-1GA/CMS/5220 dt.01.08.2022	Sh. Pravesh Sharma S/o Sh. Ramphal, VPO Badala, Tehsil Narnaund, Distt. Hisar. "Financial assistance to Sh. Pravesh Sharma to compensate the loss due to death of his father due to COVID-19 Vaccine."	2,00,000/-	SDO (C), Narnaund.

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
32	U.O.No.7/2022-1GA/CMS/5224 dt.01.08.2022	Sh. Bhup Singh S/o Sh. Ram Swarup, Ward No.14, VPO Behal, Tehsil Loharu, Distt. Bhiwani. “Financial assistance to Sh. Bhup Singh to compensate the loss due to death of his son (Kapil) by drowning in pond on 16.05.2022.”	5,00,000/-	SDO (C), Loharu.
33	U.O.No.7/2022-1GA/CMS/5224 dt.01.08.2022	Sh. Mahender S/o Sh. Syam Lal, #640, VPO Behal, Tehsil Loharu, Distt. Bhiwani. “Financial assistance to Sh. Mahender to compensate the loss due to death of his son (Sachin) by drowning in pond on 16.05.2022.”	5,00,000/-	SDO (C), Loharu.
34	U.O.No.7/2022-1GA/CMS/5224 dt.01.08.2022	Sh. Kaptan S/o Sh. Raju, VPO Behal, Tehsil Loharu, Distt. Bhiwani. “Financial assistance to Sh. Kaptan to compensate the loss due to death of his son (Manish) by drowning in pond on 16.05.2022.”	5,00,000/-	SDO (C), Loharu.
35	U.O.No.7/2022-1GA/CMS/5245 dt.03.08.2022	Haryana Kamboj Sabha (Regn. No.00726), Kamboj Dharamshala, V.I.P. Road, Kurukshetra. “For construction of Shaheed Uddham Singh Dharamshala, Ratia, Distt. Fatehabad.”	21,00,000/-	SDO (C), Thanesar.
36	U.O.No.7/2022-1GA/CMS/5277 dt.05.08.2022	Gram Panchayat Kachhwa, Tehsil & Distt. Karnal. “For construction of Hall in the premises of Nagar Khera, for general public use.”	5,00,000/-	SDO (C), Karnal.
37	U.O.No.7/2022-1GA/CMS/5281 dt.05.08.2022	Sewa Bharti Haryana Pardesh (Regd.), Abhimanyu Vyayamshala, Balmiki Basti, Arjun Gate, Karnal. “For construction of Hostel Building.”	5,00,000/-	SDO (C), Karnal.
38	U.O.No.7/2022-1GA/CMS/5285 dt.05.08.2022	Sarvjatiya Dharamshala Avm Hanuman Mandir (Regn. No. ROS-131), Jyoti Nagar, Kaithal Road, Karnal. “For construction of Sarvjatiya Dharamshala.”	5,00,000/-	SDO (C), Karnal.
39	U.O.No.7/2022-1GA/CMS/5321 dt.09.08.2022	Sub Division Bar Association (Regd.). Pataudi, Distt. Gurugram. “For construction of lawyers’ Chambers, Library and purchase of Furniture & Books for Library.”	21,00,000/-	SDO (C), Pataudi.
40	U.O.No.7/2022-1GA/CMS/5355 dt.16.08.2022	Dharamshalla Kashyap Rajput Sabha Karnal (Regn. No.1576), Bajirchand Colony, Near Civil Hospital, Karnal. “For construction of Kashyap Rajput Dharamshala.”	11,00,000/-	SDO (C), Karnal.
41	U.O.No.7/2022-1GA/CMS/5360 dt.16.08.2022	Kashyap Rajput Dharamshala Kapal Mochan (Regn. No.601), Kashyap Dharamshala, Kapal Mochan, Distt. Yamunanagar. “For construction of Hall in Kashyap Rajput Dharamshala.”	11,00,000/-	SDO (C), Bilaspur.
42	U.O.No.7/2022-1GA/CMS/5365 dt.16.08.2022	Kashyap Rajput Sabha (Regn. No.01983), Near Birla Mandir, Thanesar, Kurukshetra. “For construction of Kashyap Rajput Dharamshala.”	11,00,000/-	SDO (C), Thanesar.
43	U.O.No.7/2022-1GA/CMS/5370 dt.16.08.2022	Maha Rishi Kasyap Mandir Rajput Dharamshala (Regd.), Kaithal Road, Jind. “For construction of Kashyap Rajput Dharamshala.”	11,00,000/-	SDO (C), Jind.
44	U.O.No.7/2022-1GA/CMS/5370 dt.16.08.2022	Kashyap Uthan Sabha (Regn. No.0390), Halka (Zone) Safidon, Distt. Jind. “For construction of Kashyap Rajput Dharamshala.”	11,00,000/-	SDO (C), Safidon.
45	U.O.No.7/2022-1GA/CMS/5376 dt.16.08.2022	National Adventure Club (India) (Regn. No.2198), Room No.17 (First Floor), Karuna Sadan, Sector 11, Chandigarh. “For promotion of Adventure Sports and organizing National Adventure Sports Festival.”	5,00,000/-	SDO (C), Panchkula.
46	U.O.No.7/2022-1GA/CMS/5581 dt.26.08.2022	Jija Mata Sewa Nyas (Regn. No.06981), #514A/24, D.L.F. Colony, Rohtak. “For construction of Building at Chinyot Colony, Rohtak for Multipurpose Service Project for empowerment of women and poor children.”	11,00,000/-	SDO (C), Rohtak

Sr No.	Authority No. & date	Place and purpose	Amount Rs.	Executing Agency
1	2	3	4	5
47	U.O.No.7/2022-1GA/CMS/5585 dt.26.08.2022	Gurudwara Singh Sabha (Regd.), Gohana, Distt. Sonapat. "For construction of Community Centre with in the premises of Gurudwara."	11,00,000/-	SDO (C), Gohana.
48	U.O.No.7/2022-1GA/CMS/5585 dt.26.08.2022	Bhagwan Vishwakarma Bhawan Sabha Sirsadh (Regd.), Teh. Gohana, Distt. Sonapat. "For construction of Vishwakarma Chaupal."	11,00,000/-	SDO (C), Gohana.
49	U.O.No.7/2022-1GA/CMS/5585 dt.26.08.2022	Swami Gurucharan Dass Sanatan Dharam Samiti (Regn. No.2819), Gohana, Sonapat. "For construction of Community Centre."	11,00,000/-	SDO (C), Gohana.
50	U.O.No.7/2022-1GA/CMS/5687 dt.01.09.2022	Gaudiya Mission (Regd.), Sri Vyas Gaudiya Math, Brahm Sarovar, Kurukshetra. "For construction of Srila Prabhupad Memorial."	21,00,000/-	SDO (C), Thanesar.
51	U.O.No.7/2022-1GA/CMS/5907 dt.14.09.2022	Miss Kajal Rani D/o Sh. Gurdev Singh, VPO Balbehra, Teh. Guhla, Distt. Kaithal. "Financial assistance to Miss Kajal Rani for her higher education, being poor."	50,000/-	SDO (C), Guhla
52	U.O.No.7/2022-1GA/CMS/6042 dt.21.09.2022	Smt. Raj Pati W/o Late Sh. Maya Singh, Vill. Amarheri, Tehsil & Distt. Jind. "Financial assistance to Smt. Raj Pati to compensate the loss due to death of her husband due to electrocution on 19.07.2022."	1,00,000/-	SDO (C), Jind.
53	U.O.No.7/2022-1GA/CMS/6046 dt.21.09.2022	Sewa Sangh Kaithal (Regd.), Sewa Sangh Sewa Sadan, Park Road, Jwahar Park, Kaithal. "For purchase of Ambulance for poor patients."	8,00,000/-	SDO (C), Kaithal.
54	U.O.No.7/2022-1GA/CMS/6050 dt.21.09.2022	Smt. Kiran Devi W/o Late Sh. Bhoop Singh, Vill. Jakhani, Tehsil Narnaul, Distt. Mahendergarh. "Financial assistance to Smt. Kiran Devi to compensate the loss due to death of her husband due to cancer on 24.08.2022."	1,00,000/-	SDO (C), Narnaul.
55	U.O.No.7/2022-1GA/CMS/6211 dt.28.09.2022	Gurudwara Dasmesh Parkash Nabiabad (Regd.), Nabiabad Safidon Road, Assandh, Distt. Karnal. "For construction of Community Hall for general public use."	11,00,000/-	SDO (C), Assandh.
56	U.O.No.7/2022-1GA/CMS/6211 dt.28.09.2022	Shri Jagdamba Devi Pankha Dangal Committee (Regd.), Ram Vyayam Shala, Near Ram Lila Ground, G.T. Road, Karnal. "For purchase of Wrestling Mat / Mattresses for wrestling practice by players."	3,00,000/-	SDO (C), Karnal.
57	U.O.No.7/2022-1GA/CMS/6207 dt.28.09.2022	Natya Griham (Regn. No.180), #2849 C, Urban Estate Phase-2, Patiala University, Patiala, Punjab. "For organizing and promotion of Cultural Activities."	5,00,000/-	Under Secretary CM Cell-II
58	U.O.No.7/2022-1GA/CMS/6487 dt.07.10.2022	Indian Media Centre (Regn. No.02935), Ramkishan Niketan, Vikas Nagar, Ward No.5, Hathwala Road, Samalkha, Distt. Panipat. "For development and organizing of Cultural Activities."	5,00,000/-	SDO (C), Samalkha.
59	U.O.No.7/2022-1GA/CMS/6627 dt.14.10.2022	Vidhyarthi Ceva Educational Trust (Regn. No.1744), Vidyarthi Bhawan, Ved Mandir Marg, Ambphalla, Jammu-180005, J&K. "For organising awareness drives regarding social evils, environment & drug abuse and providing free books & stationery to poor students."	5,00,000/-	Under Secretary CM Cell-II
60	U.O.No. 7/37/2022-1GA/CMS/6922 dt.28.10.2022	Smt. Shobha Rani Girdhar W/o Sh. Subhash Chand, #111/3, Sayedwara Ganj, Ward No. 30, Faridabad. "For financial assistance to Smt. Shobha Rani Girdhar for repair of house, being poor."	1,00,000/-	SDO (C), Faridabad.
61	U.O.No. 7/38/2022-1GA/CMS/6932 dt.28.10.2022	International Divya Parivar Society (Regd.), H.O. SANNIDHI, A-28, Mansaram Park, Uttam Nagar, New Delhi -110059. "For construction of Building of International Cultural Centre in Sector -9A, Gurugram."	25,00,000/-	Under Secretary CM Cell-II

Allocation of D.Q. sanctioned by Sh. Om Parkash Yadav, Minister For the Year 2022-23				
Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O. No. MSJE/76/2022 dt. 18.05.2022	Ramchander S/o Ram Singh Village Guwani Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	60000	SDO (C) Narnaul
2	U.O. No. MSJE/80-A/2022 dt. 18.05.2022	Ram Niwas S/o Jai Dayal village Nuni Kalan Tehsil, Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
3	U.O. No. MSJE/84/2022 dt. 18.05.2022	Santlal S/o Deena Ram Village Deroli Ahir Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
4	U.O. No. MSJE/88/2022 dt. 18.05.2022	Maya Devi W/o Sajan Singh Village Ghatasher Chillro Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
5	U.O. No. MSJE/92/2022 dt. 18.05.2022	Smt. Pinki Devi W/o Balwant Singh Village Barkoda Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	60000	SDO (C) Narnaul
6	U.O. No. MSJE/104/2022 dt. 18.05.2022	Babu Lal S/o Rameshwar Village Jakhani Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
7	U.O. No. MSJE/120/2022 dt. 18.05.2022	Smt. Rewati W/o Ram Ji Village Silarpur Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul
8	U.O. No. MSJE/124/2022 dt. 18.05.2022	Ramesh Kumar S/o Jagdish Parshad Village Khatoti Kalan Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	100000	SDO (C) Narnaul
9	U.O. No. MSJE/128/2022 dt. 18.05.2022	Smt. Sangeeta Yadav W/o Late Sh. Vijay Singh Village Neerpur Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
10	U.O. No. MSJE/132/2022 dt. 18.05.2022	Smt. Jyoti Devi W/o Late Sh. Laxmi Narain Village Neerpur Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
11	U.O. No. MSJE/136/2022 dt. 18.05.2022	Smt. Sugni Devi W/o Nathu Ram Village Muraripur Kanwi Distt. M/garh District Mahendergarh. "For Financial assistance for repair of house being a poor person."	60000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
12	U.O. No. MSJE/144/2022 dt. 18.05.2022	Smt. Suman W/o Leela Ram Village Jakhni Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
13	U.O. No. MSJE/148/2022 dt. 18.05.2022	Rajesh Kumar S/o Sadhu Ram Village Barkoda Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
14	U.O. No. MSJE/156/2022 dt. 18.05.2022	Sh. Makhan Lal S/o Munshi Ram, R/o Village Mandi, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	80000	SDO (C) Narnaul
15	U.O. No. MSJE/160/2022 dt. 18.05.2022	Sh. Hariram S/o Ramswarup, R/o Village Meghot Binja, Tehsil N. Choudhary District Mahendergarh. "For Financial assistance to compensate on death of buffalo being a poor person."	80000	SDO (C) Narnaul
16	U.O. No. MSJE/168/2022 dt. 18.05.2022	Smt. Anita W/o Sandeep, R/o Village Bhojawas, Tehsil Narnaul, District Mahendergarh. "For Financial assistance to meet expenditure/fees for higher education being a poor."	150000	SDO (C) Narnaul
17	U.O. No. MSJE/180/2022 dt. 18.05.2022	Smt. Suman Devi W/o Sh. Attar Singh, R/o Village Sihma, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	120000	SDO (C) Narnaul
18	U.O. No. MSJE/184/2022 dt. 18.05.2022	Sh. Dharamvir S/o Hem Raj, R/o Village Seka, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	200000	SDO (C) Narnaul
19	U.O. No. MSJE/188/2022 dt. 18.05.2022	Smt. Bimla Devi W/o Rohtash R/o Village Khatoli Jat, 2 Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	200000	SDO (C) Narnaul
20	U.O. No. MSJE/192/2022 dt. 18.05.2022	Sh. Somdutt S/o Tota Ram, R/o Village Surani, Tehsil 1,5 Narnaul, District Mahendergarh. "For Financial assistance for his son treatment of cancer patient being a poor."	150000	SDO (C) Narnaul
21	U.O. No. MSJE/196/2022 dt. 18.05.2022	Smt. Devki Devi W/o Suresh Kumar, R/o Village 1,5 Bhankhari, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	150000	SDO (C) Narnaul
22	U.O. No. MSJE/200/2022 dt. 18.05.2022	Smt. Mukesh W/o Sh. Subash, R/o Village Patikara 2 Tehsil Narnaul, District Mahendergarh. "For Financial assistance for treatment of cancer patient being a poor."	200000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
23	U.O. No. MSJE/204/2022 dt. 18.05.2022	Sh. Sandeep Kumar S/o Babu Lal, R/o Village Khairana, 2 Tehsil & District Mahendergarh. "For Financial assistance for repair of house being a poor person."	200000	SDO (C) Narnaul
24	U.O. No. MSJE/208/2022 dt. 18.05.2022	Smt. Neetu D/o Devdutt, R/o Village Dewas, Tehsil & 2 District Mahendergarh. "For Financial assistance for repair of house being a poor person."	200000	SDO (C) Narnaul
25	U.O. No. MSJE/212/2022 dt. 18.05.2022	Sh. Karan Singh S/o Nand Ram R/o Village Dhani Baniyawali, Tehsil N. Choudhary District Mahendergarh. "For Financial assistance to compensate on death of buffalo being a poor person."	200000	SDO (C) Narnaul
26	U.O. No. MSJE/224/2022 dt. 18.05.2022	Smt. Jhunni Devi W/o Kanwar Singh, R/o Village 2 Dublana, Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	200000	SDO (C) Narnaul
27	U.O. No. MSJE/232/2022 dt. 18.05.2022	Hawa Singh S/o Jogawar Village Akbarpur Ramu & (Nangalia) Tehsil Narnaul District Mahendergarh. "For Financial assistance to compensate on death of buffalo & being a poor person."	80000	SDO (C) Narnaul
28	U.O. No. MSJE/240/2022 dt. 18.05.2022	Smt. Sudesh W/o Lila Ram Village Patikara Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	100000	SDO (C) Narnaul
29	U.O. No. MSJE/248/2022 dt. 18.05.2022	Smt. Kavita Kumari W/o Late Sh. Pawan Singh Village Dhani Mamraj (Kanwi) Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	100000	SDO (C) Narnaul
30	U.O. No. MSJE/264/2022 dt. 18.05.2022	Smt. Suman Devi W/o Bhana Ram, R/o Village Dongra Ahir, Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	80000	SDO (C) Narnaul
31	U.O. No. MSJE/268/2022 dt. 18.05.2022	Sh. Joginder Singh S/o Sh. Mahender Singh, R/o Village Saloni, Tehsil Narnaul District Mahendergarh. "For Financial assistance to compensate on death of buffalo being a poor person."	100000	SDO (C) Narnaul
32	U.O. No. MSJE/272/2022 dt. 18.05.2022	Sh. Umrao S/o Sh. Harchand Yadav, R/o Village Dhani, Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	120000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
33	U.O. No. MSJE/280/2022 dt. 18.05.2022	Sh. Ram Kishan Sharma S/o Sh. Manohar Lal, R/o 8 Village Khaspur, Tehsil Narnaul District Mahendergarh. "For Financial assistance to compensate on death of buffalo being a poor person."	80000	SDO (C) Narnaul
34	U.O. No. MSJE/284/2022 dt. 18.05.2022	Sh. Naresh Kumar S/o Ranjit Singh, R/o Village Pathera, Tehsil & District Mahendergarh. "For Financial assistance for medicines of his son brain tumor treatment being a poor person."	120000	SDO (C) Narnaul
35	U.O. No. MSJE/288/2022 dt. 18.05.2022	Sh. Rajpal S/o Sheotaj R/o Village Seka, Tehsil Narnaul District Mahendergarh. "For Financial assistance for treatment of kidney patient being a poor."	200000	SDO (C) Narnaul
36	U.O. No. MSJE/292/2022 dt. 18.05.2022	Smt. Maya W/o Ramniwas, R/o Village Mayee Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	100000	SDO (C) Narnaul
37	U.O. No. MSJE/296/2022 dt. 18.05.2022	Jagdish S/o Mohar Singh Village Saloni Barkoda Tehsil 1 Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	120000	SDO (C) Narnaul
38	U.O. No. MSJE/300/2022 dt. 18.05.2022	Ratan Lal S/o Kalu Ram Village Nasibpur Tehsil 4Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
39	U.O. No. MSJE/332/2022 dt. 18.05.2022	Kumari Sapna D/o Suresh Village Faizalipur Narnaul District Mahendergarh. "For Financial assistance for Higher Education being a poor person."	80000	SDO (C) Narnaul
40	U.O. No. MSJE/336/2022 dt. 18.05.2022	Sunil Kumar S/o Sita Ram Village Nasibpur Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
41	U.O. No. MSJE/340/2022 dt. 18.05.2022	Abhey Singh S/o Tara Chand Village Nasibpur Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
42	U.O. No. MSJE/344/2022 dt. 18.05.2022	Rameshwar S/o Banwari lal Village Shahpur Awal Tehsil Narnaul District Mahendergarh. "For Financial assistance for Treatment being a poor person."	80000	SDO (C) Narnaul
43	U.O. No. MSJE/348/2022 dt. 18.05.2022	Krishan Kumar S/o Sunda Ram Village Panchnota (N. Choudhary) District Mahendergarh. "For Financial assistance for Treatment being a poor person."	40000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
44	U.O. No. MSJE/352/2022 dt. 18.05.2022	Dhansi S/o Gori Sahai Village Bayal (N. Choudhary), District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
45	U.O. No. MSJE/360/2022 dt. 18.05.2022	Narender Kumar S/o Hawa Singh Village Dhadot Tehsil & District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
46	U.O. No. MSJE/364/2022 dt. 18.05.2022	Suresh Kumar S/o Yad Ram Village Dongra Ahir District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
47	U.O. No. MSJE/380/2022 dt. 18.05.2022	Sh. Dharambir Tehsil Narnaul District Mahendergarh. "For Financial assistance to compensate on death of buffalo being a poor person."	100000	SDO (C) Narnaul
48	U.O. No. MSJE/384/2022 dt. 18.05.2022	Sh. Subhash Chand S/o Raghbir Singh Kadipur(Faizalipur) Tehsil Narnaul District Mahendergarh. "For Financial assistance to compensate on death of two buffalos being a poor person."	200000	SDO (C) Narnaul
49	U.O. No. MSJE/392/2022 dt. 18.05.2022	Sh. Ram Kanwar S/o Sultan Singh Vill Mandi Shahapur Awal Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	150000	SDO (C) Narnaul
50	U.O. No. MSJE/396/2022 dt. 18.05.2022	Sh. Krishan Kumar S/o Rameshwar Yadav Village Mandhana Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
51	U.O. No. MSJE/400/2022 dt. 18.05.2022	Smt. Laxmi Devi D/o Jagdish Yadav Village Mundia Khera Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
52	U.O. No. MSJE/404/2022 dt. 18.05.2022	Sh. Satish Kumar S/o Om Prakash R/o Village Bajad, Tehsil Narnaul District Mahendergarh. "For Financial assistance to compensate for damage of tubewell being a poor person."	200000	SDO (C) Narnaul
53	U.O. No. MSJE/408/2022 dt. 18.05.2022	Smt. Manju Bala W/o Sh. Satbir Singh R/o Village Lawan, Tehsil & District Mahendergarh. "For Financial assistance for medicines of her husband treatment being a poor person."	40000	SDO (C) Narnaul
54	U.O. No. MSJE/412/2022 dt. 18.05.2022	Smt. Kamla Devi W/o Lt. sh. Hoshiyar Singh, R/o Village Khampura, Tehsil Narnaul Mahendergarh. "For Financial assistance for treatment of cancer patient being a poor."	100000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
55	U.O. No. MSJE/416/2022 dt. 18.05.2022	Sh. Karan Singh S/o Sh. Deena Ram R/o Village Deroli Ahir, Tehsil Narnaul District Mahendergarh. "For Financial assistance for treatment of cancer patient being a poor."	50000	SDO (C) Narnaul
56	U.O. No. MSJE/420/2022 dt. 18.05.2022	Smt. Saroj Devi W/o Sh. Raj Kumar, R/o Village Nuni Kalan, Tehsil Narnaul District Mahendergarh. "For Financial assistance for medicines of her treatment being a poor person."	50000	SDO (C) Narnaul
57	U.O. No. MSJE/428/2022 dt. 18.05.2022	Priyanka Yadav W/o Ravinder Yadav Village Khatod (90) District Mahendergarh. "For Financial assistance for repair of house being a poor person."	100000	SDO (C) Narnaul
58	U.O. No. MSJE/432/2022 dt. 18.05.2022	Satyaveer S/o Prem Singh Village Dublana Tehsil Narnaul District Mahendergarh. "For Financial assistance to compensate on death of buffalo & being a poor person."	120000	SDO (C) Narnaul
59	U.O. No. MSJE/436/2022 dt. 18.05.2022	Satyaveer S/o Budh Ram Village Nangal Shalu Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	60000	SDO (C) Narnaul
60	U.O. No. MSJE/440/2022 dt. 18.05.2022	Santra Devi W/o Kailash Village Katkai Tehsil Ateli District Mahendergarh. "For Financial assistance for repair of house being a poor person."	100000	SDO (C) Ateli
61	U.O. No. MSJE/444/2022 dt. 18.05.2022	Vidya Devi W/o Satpal village Meharampur Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	35000	SDO (C) Narnaul
62	U.O. No. MSJE/448/2022 dt. 18.05.2022	Smt. Kavita Devi W/o Karan Singh Village Mehrampur Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	35000	SDO (C) Narnaul
63	U.O. No. MSJE/452/2022 dt. 18.05.2022	Ram Singh S/o Shambhu Dayal Village Mukhandpura Tehsil Narnaul District Mahendergarh. "For Financial assistance for treatment being a poor person."	40000	SDO (C) Narnaul
64	U.O. No. MSJE/460/2022 dt. 18.05.2022	" Maru Ram S/o Man Singh Village Mukandpura Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	35000	SDO (C) Narnaul
65	U.O. No. MSJE/868/2022 dt. 03.06.2022	Parmod Kumar Yadav S/o Rajesh Kumar Yadav Village Bhushan Kalan Tehsil Narnaul District Mahendergarh. "For Financial assistance for treatment of cancer patient being a poor."	200000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
66	U.O. No. MSJE/96/2022 dt. 18.05.2022	Sudhir s/o Mahender Singh Village Raliawas District Rewari. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
67	U.O. No. MSJE/100/2022 dt. 18.05.2022	Brahm Prakash S/o Ram Swaroop Village Raliawas District Rewari. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
68	U.O. No. MSJE/464/2022 dt. 18.05.2022	" Shivanshi Yadav D/o Sh. Vijay Kumar Village Khushpura District Rewari. "For Financial assistance to meet Expenditure/Fees for Higher Education being a poor person."	50000	SDO (C) Narnaul
69	U.O. No. MSJE/220/2022 dt. 18.05.2022	Sh. Narender S/o Hawa Singh, R/o village Kheri khumar, Tehsil & District Jhajjar. "For Financial assistance for repair of house being a poor person."	200000	SDO (C) Narnaul
70	U.O. No. MSJE/216/2022 dt. 18.05.2022	" Smt. Rekha Rani W/o Sh. Narender, R/o village Kheri khumar, Tehsil & District Jhajjar. "For Financial assistance for repair of house being a poor person."	200000	SDO (C) Narnaul
71	U.O. No. MSJE/108/2022 dt. 18.05.2022	Rajita W/o Karan Singh Moh. Kharkari CIA Road Ward No.15 Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	200000	SDO (C) Narnaul
72	U.O. No. MSJE/112/2022 dt. 18.05.2022	Smt. Bimla Devi W/o Tulsi Dass Moh. Bawaripur Ward No. 19, Narnaul, District Mahendergarh. For Financial assistance for treatment being a poor person."	130000	SDO (C) Narnaul
73	U.O. No. MSJE/116/2022 dt. 18.05.2022	Smt. Munni Devi W/o Sunder Lal Moh. Bas Ward No. 4 Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person"	30000	SDO (C) Narnaul
74	U.O. No. MSJE/140/2022 dt. 18.05.2022	." Smt. Santra Devi W/o Jagan Ward No. 15 Moh. Kharkhari Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
75	U.O. No. MSJE/152/2022 dt. 18.05.2022	Smt. Madhu Sharma W/o Late Sh. Pankaj Sharma Moh. 5 Nalapur Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
76	U.O. No. MSJE/172/2022 dt. 18.05.2022	Sh. Rakesh Kumar S/o Jagdish Prshad, R/o Village Mohalla Frashkhana, Narnaul Tehsil Kanina, District Mahendergarh. "For Financial assistance for treatment of his two son thailisimion patient being a poor	150000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
77	U.O. No. MSJE/228/2022 dt. 18.05.2022	Prem Chand S/o Khem Chand Moh, Sarai Dhusran Narnaul District Mahendergarh. "For Financial assistance for treatment being a poor person.	40000	SDO (C) Narnaul
78	U.O. No. MSJE/236/2022 dt. 18.05.2022	" Shankar Lal Jain S/o Duli Chand Jain Moh. Franskhana Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
79	U.O. No. MSJE/244/2022 dt. 18.05.2022	Smt. Anita Devi W/o Suresh Kumar Ward No. 13, Gandhi Colony Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person.	50000	SDO (C) Narnaul
80	U.O. No. MSJE/252/2022 dt. 18.05.2022	Lali Devi W/o Late Durga Parshad Moh. Jamalpur Ward No. 22 Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
81	U.O. No. MSJE/260/2022 dt. 18.05.2022	. Sh. Mai Ram S/o Sumer Singh, R/o Dublana, Tehsil Narnaul District Mahendergarh. "For Financial assistance to compensate on death of buffalo being a poor person."	100000	SDO (C) Narnaul
82	U.O. No. MSJE/276/2022 dt. 18.05.2022	Smt. Suman Sain W/o Deepak Sain, R/o Mohalla Shiv Nagar, Near Pul Bazar, Narnaul, Tehsil & District Mahendergarh. "For Financial assistance for medicines of her husband treatment being a poor person."	60000	SDO (C) Narnaul
83	U.O. No. MSJE/304/2022 dt. 18.05.2022	Rajender S/o Lal chand Village Purani Sarai Ward No. 22 Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	60000	SDO (C) Narnaul
84	U.O. No. MSJE/308/2022 dt. 18.05.2022	Smt. Rewati Devi W/o Late Sh. Tara Chand Mohalla Chhatta Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person.	35000	SDO (C) Narnaul
85	U.O. No. MSJE/312/2022 dt. 18.05.2022	Smt. Meenaxi W/o Bir Singh Moh. Purani Mandi Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	60000	SDO (C) Narnaul
86	U.O. No. MSJE/316/2022 dt. 18.05.2022	Punit Tayal Rajesh Tayal New Mandi Narnaul District Mahendergarh. "For Financial assistance for Higher Education being a poor person."	50000	SDO (C) Narnaul
87	U.O. No. MSJE/320/2022 dt. 18.05.2022	Rajesh Tayal New Mandi Narnaul District Mahendergarh. "For Financial assistance for Higher Education being a poor person."	30000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
88	U.O. No. MSJE/324/2022 dt. 18.05.2022	Smt. Asha Sharma W/o Deepak Sharma Near Post Office New Mandi Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	30000	SDO (C) Narnaul
89	U.O. No. MSJE/328/2022 dt. 18.05.2022	Nathu Ram S/o Shimbhu Dayal Saini R/o Dhani Kirarod Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	30000	SDO (C) Narnaul
90	U.O. No. MSJE/356/2022 dt. 18.05.2022	Pragatisheel Shikshak Trust (Regd No. 1353) HUDA Sector-1, Narnaul District Mahendergarh. "Regarding giving artificial limbs to disabled persons."	300000	SDO (C) Narnaul
91	U.O. No. MSJE/372/2022 dt. 18.05.2022	Dayanand S/o Harphool Singh Khampura, Sihma Tehsil Narnaul District Mahendergarh. "For Financial assistance to compensate on death of Cow & being a poor person."	35000	SDO (C) Narnaul
92	U.O. No. MSJE/376/2022 dt. 18.05.2022	Munni Devi W/o Ram Avtar Soni Moh. Missarwara Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
93	U.O. No. MSJE/388/2022 dt. 18.05.2022	Smt. Kanta Rani W/o Roop Chand Moh. Zer Manderi Near Anand Pur Ashram Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	200000	SDO (C) Narnaul
94	U.O. No. MSJE/424/2022 dt. 18.05.2022	Sh. Prem Chand Sharma S/o Laxmi Narayan Sharma Ward No. 2 Tehsil Narnaul District Mahendergarh. "For 22 Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
95	U.O. No. MSJE/456/2022 dt. 18.05.2022	Baba Biharidas Youth Club Village Akbarpur Ramu Tehsil Narnaul (Regd No. HR/016/2021/ 00037) District Mahendergarh. "For Construction of Room/Hall and tubewell."	200000	SDO (C) Narnaul
96	U.O. No. MSJE/256/2022 dt. 18.05.2022	S.M. Rehabilitation & Research Centre, Nasibpur, Mahendergarh Road, Narnaul (Regd. No. 42919). "For Purchase of Van Divinygang Students of the School."	400000	SDO (C) Narnaul
97	U.O. No. MSJE/468/2022 dt. 25.05.2022	Sita Ram S/o Bansi Dhar Mohalla Meeraji Purani Sarai Narnaul District Mahendergarh. "For Financial assistance for treatment Heart Surgery being a poor person."	35000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
98	U.O. No. MSJE/472/2022 dt. 25.05.2022	Smt. Maina Devi W/o Late Shiv Lal Village Bas Kirarod Umrabad Tehsil Narnaul District, Mahendergarh. "For Financial assistance for repair of house Widow being a poor Lady."	35000	SDO (C) Narnaul
99	U.O. No. MSJE/476/2022 dt. 25.05.2022	Smt. Jagriti W/o Umrao Singh Village Mayee Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house Widow being a poor Lady."	35000	SDO (C) Narnaul
100	U.O. No. MSJE/480/2022 dt. 25.05.2022	Sadi Ram S/o Bisamber Village Nang Tihari Tehsil Narnaul District Mahendergarh. "For Financial assistance for Physically Handicapped being a poor person."	35000	SDO (C) Narnaul
101	U.O. No. MSJE/484/2022 dt. 25.05.2022	Kapuri Devi W/o Bhag Singh Village Bass Kirarod Umrabad Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	30000	SDO (C) Narnaul
102	U.O. No. MSJE/488/2022 dt. 25.05.2022	Smt. Santosh W/o Late Sube Singh Village Bharaf (Kewal-ki-Dhani) Tehsil Kanina District Mahendergarh. "For Financial assistance to compensate on death of buffalo being a poor person."	70000	SDO (C) Kanina
103	U.O. No. MSJE/492/2022 dt. 25.05.2022	Smt. Munni Devi W/o Late Sh. Hoshier Singh Village Sihma Tehsil Narnaul District Mahendergarh. "For Financial assistance to compensate on death of buffalo being a poor Lady."	120000	SDO (C) Narnaul
104	U.O. No. MSJE/496/2022 dt. 25.05.2022	Anjali D/o Sh. Rajesh Kumar village Rambass Dhanota, Tehsil Kanina and District Mahendergarh. "For Financial assistance for repair of house being a poor person."	180000	SDO (C) Narnaul
105	U.O. No. MSJE/500/2022 dt. 25.05.2022	Smt. Pooja W/o Krishan Kumar Village Bhushan Kalan Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	80000	SDO (C) Narnaul
106	U.O. No. MSJE/504/2022 dt. 25.05.2022	Pooja Devi W/o Deepak Kumar Village Sihma Tehsil Narnaul District Mahendergarh. "Giving financial assistance for the upbringing of her children and study being a poor person."	80000	SDO (C) Narnaul
107	U.O. No. MSJE/508/2022 dt. 25.05.2022	Mukesh Kumar S/o Prabhati Lal Village Patikara Tehsil Narnaul District Mahendergarh. "For Financial assistance for treatment of cancer patient being a poor person."	80000	SDO (C) Narnaul
108	U.O. No. MSJE/512/2022 dt. 25.05.2022	Sh. Rajender S/o Ratan Lal Village Kurahwata Tehsil & District Mahendergarh. "For Financial assistance for death of animals being a poor person."	80000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
109	U.O. No. MSJE/520/2022 dt. 25.05.2022	Rati Ram S/o Hira Chand Village Nehru Nagar, Nangal Choudhary District Mahendergarh. "For Financial assistance to compensate on death of buffalo being a poor person."	80000	SDO (C) Nangal Chaudhary
110	U.O. No. MSJE/524/2022 dt. 25.05.2022	Sh. Lalit Kumar S/o Sh. Surender Singh Village Karira Tehsil Kanina, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	200000	SDO (C) Kanina
111	U.O. No. MSJE/528/2022 dt. 25.05.2022	Smt. Suman W/o Subhash Village Amarpura District Mahendergarh. "For Financial assistance for the continuation of the MBBS Studies of her daughter being a poor person."	200000	SDO (C) Nangal Chaudhary
112	U.O. No. MSJE/532/2022 dt. 25.05.2022	Sh. Lal Chand S/o Sh. Balbir Singh Village Gulawala, Hudina Tehsil Narnaul and District Mahendergarh. "For Financial assistance for Buffalo theft being a poor person."	60000	SDO (C) Narnaul
113	U.O. No. MSJE/536/2022 dt. 25.05.2022	Sh. Virender Kumar Nirmal S/o Sh. Ridhi Shankar Nirmal Moh. Missarwara, Near Kancha-wala Mandir, Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	60000	SDO (C) Narnaul
114	U.O. No. MSJE/540/2022 dt. 25.05.2022	Smt. Bhawna Devi W/o Late Sh. Ajit Singh Moh. Gudri (Purani Mandi) Narnaul District Mahendergarh. "For Financial assistance for treatment being a poor person."	60000	SDO (C) Narnaul
115	U.O. No. MSJE/544/2022 dt. 25.05.2022	Mahesh Kumar S/o Ram Niwas Village Mandlana Tehsil , Narnaul District Mahendergarh. "For Financial assistance for heart surgery of his being a poor person."	60000	SDO (C) Narnaul
116	U.O. No. MSJE/548/2022 dt. 25.05.2022	Rajender Kumar S/o Gordhan Dass Mohalla Shiv Nagar (Meeraji) Near Pull Bazar Narnaul District Mahendergarh. "For Financial assistance for treatment (dengue) medicines of his son being a poor person."	60000	SDO (C) Narnaul
117	U.O. No. MSJE/552/2022 dt. 25.05.2022	Sunil Kumar S/o Babu Lal Village Nangtihar Post Office 6 Bakroda Tehsil Narnaul District Mahendergarh. "For , Financial assistance for treatment being a poor person."	60000	SDO (C) Narnaul
118	U.O. No. MSJE/556/2022 dt. 25.05.2022	प्रगतिशील प्रजापति संगठन (Regn No. HR2016/15- S 00023/2015) Village Nasibpur, Tehsil Narnaul District Mahendergarh. "For Construction of Room/Hall for Prajapat Dharamshala."	500000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
119	U.O. No. MSJE/564/2022 dt. 25.05.2022	Amit Kumar S/o Mahender Singh Village Dublana Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
120	U.O. No. MSJE/568/2022 dt. 25.05.2022	Mahender Singh S/o Madan Lal Ward No. 13 Moh. Valmiki Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) M.garh
121	U.O. No. MSJE/572/2022 dt. 25.05.2022	Amarjit Kaur W/o Satnam Singh Moh. Guru Nanakpura Narnaul District Mahendergarh. "For Financial assistance for treatment of her son cancer patient being a poor."	40000	SDO (C) Narnaul
122	U.O. No. MSJE/576/2022 dt. 25.05.2022	Rajkesh S/o Thawar Singh Village Faizabad Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
123	U.O. No. MSJE/580/2022 dt. 25.05.2022	Daya Nand S/o Chaman Lal Rajput Gali Gobind Takji Narnaul District Mahendergarh. "For Financial assistance for heart surgery being a poor person."	40000	SDO (C) Narnaul
124	U.O. No. MSJE/584/2022 dt. 25.05.2022	Sh. Ashok S/o Sh. Jai Narain r/o Village Shaharpur Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
125	U.O. No. MSJE/588/2022 dt. 25.05.2022	Sh. Nihal Singh S/o Sh. Sultan Singh r/o Village Mandlana Tehsil Narnaul District Mahendergarh. "Giving financial help after being in coma due to accident"	40000	SDO (C) Narnaul
126	U.O. No. MSJE/592/2022 dt. 25.05.2022	Surender Kumar S/o Babu Lal Sharma Village Amarpur 40 Jorasi Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
127	U.O. No. MSJE/596/2022 dt. 25.05.2022	Smt Sunita Devi W/o Sh. Rajesh Kumar Village Kheri, Tehsil Ateli, District Mahendergarh. For Financial assistance for repair of house Widow and being a poor."	40000	SDO (C) Narnaul
128	U.O. No. MSJE/608/2022 dt. 25.05.2022	Loard Krishna Public School, Sihma (Affiliation No. 530600), Tehsil Narnaul, District Mahendergarh. "For construction of room & purchase of library books."	500000	SDO (C) Narnaul
129	U.O. No. MSJE/620/2022 dt. 25.05.2022	Udan Jan Seva Trust, Dhani Bathotha (Regn. No. HR-12- 0001920), Tehsil Narnaul District Mahendergarh. "For purchase of the books needy students."	51000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
130	U.O. No. MSJE/624/2022 dt. 25.05.2022	Bharti Public Sr. Sec. School, Kultajpur Road, Narnaul (Affiliation No. 530628) District Mahendergarh. "For purchase of library books needy students."	250000	SDO (C) Narnaul
131	U.O. No. MSJE/628/2022 dt. 25.05.2022	Shri Arora Sabha, Narnaul (Regn. No. 510/90-91, New 00S13), Tehsil Narnaul District Mahendergarh. "For construction of Sabha Hall for public use."	500000	SDO (C) Narnaul
132	U.O. No. MSJE/632/2022 dt. 25.05.2022	Baba Khetanath Gaushala Kherki, R/o Village Kherki, 1 Tehsil & District Mahendergarh(Regn. No. 00307/2018). "For purchase of fodder for cows & construction of shed."	1100000	SDO (C) M.garh
133	U.O. No. MSJE/636/2022 dt. 25.05.2022	Bharat Vikas Parishad Social Welfare Trust, Narnaul, Tehsil 3 Narnaul, District Mahendergarh (Regn. No. 00P2017C70). "To promote cultural activities."	300000	SDO (C) Narnaul
134	U.O. No. MSJE/640/2022 dt. 25.05.2022	Swarg Ashram Sudhar Avm Gomata Upchar Goshala (Regd.). R/o Shamsher Talab, Narnaul, Tehsil Narnaul District Mahendergarh (Regd. No. OS-115). "For purchase of fodder for cows & construction of shed."	300000	SDO (C) Narnaul
135	U.O. No. MSJE/644/2022 dt. 25.05.2022	Jat Dharamshala, Nangal Choudhary, Tehsil Nangal 1 Choudhary, District Mahendergarh (Regn. No. 00124). "For construction of Hall/Room for public use."	1100000	SDO (C) Narnaul
136	U.O. No. MSJE/648/2022 dt. 25.05.2022	Shree Mahrishi Valmiki Sabha (Regn. No. HR-016-2019- 2978) District Mahendergarh. "For construction of hall/room for public use."	500000	SDO (C) Narnaul
137	U.O. No. MSJE/652/2022 dt. 25.05.2022	Bar Association, Kanina, Tehsil Kanina, District Mahendergarh. "For purchase of Library Books & Furniture etc."	500000	SDO (C) Kanina
138	U.O. No. MSJE/656/2022 dt. 25.05.2022	Shree Dharmik Ramlila Trust, Mohl Chanduwada Tehsil & District Mahendergarh (Regn. No). "For putting the lens on the stage and tin shed."	500000	SDO (C) Narnaul
139	U.O. No. MSJE/660/2022 dt. 25.05.2022	Tiger Club (Regn. No. 2618) District Mahendergarh. "To promote cultural activities."	250000	SDO (C) Narnaul
140	U.O. No. MSJE/664/2022 dt. 25.05.2022	Maya Devi W/o Duli Chand Village Rampura (Hudina) Teh. Narnaul District Mahendergarh. "For Financial assistance for medicines of her treatment being a poor person."	50000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
141	U.O. No. MSJE/668/2022 dt. 25.05.2022	Smt. Santosh W/o Late Hari Ram Moh. Kolian Ward No. 10 Narnaul District Mahendergarh. "For Financial assistance for marriage of her daughter being a poor lady."	50000	SDO (C) Narnaul
142	U.O. No. MSJE/672/2022 dt. 25.05.2022	Soma Devi W/o Shiv Dayal Moh. Chanduwara, Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
143	U.O. No. MSJE/676/2022 dt. 25.05.2022	Kanta Rani D/o Roop Chand House No. 118/1 Ward No. 16 near Kila Road Mander Necha, Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
144	U.O. No. MSJE/680/2022 dt. 25.05.2022	Jai Prakash S/o Babu Lal Village Bazr Bainer Nangal Tehsil Ateli at Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO (c) Ateli
145	U.O. No. MSJE/684/2022 dt. 25.05.2022	Radhey Shyam S/o Phool Singh Village Seka Madhana Kalan, District Mahendergarh. "For Financial assistance for heart surgery being a poor person."	50000	SDO (C) Narnaul
146	U.O. No. MSJE/688/2022 dt. 25.05.2022	Rakesh Kumar S/o Jagmal Singh Village Mitterpura PO Dublana Tehsil Narnaul District Mahendergarh. "Giving financial assistance for the upbringing of disabled children."	40000	SDO (C) Narnaul
147	U.O. No. MSJE/692/2022 dt. 25.05.2022	Smt. Rajni Devi W/o Mool Chand Near Radha Krishan Mandir Moh, Kharkhari Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
148	U.O. No. MSJE/696/2022 dt. 25.05.2022	Smt. Babli Devi W/o Raju Lakhera Village Mandhana Tehsil Narnaul District Mahendergarh. "For Financial assistance for marriage of her Daughter being a poor lady."	40000	SDO (C) Narnaul
149	U.O. No. MSJE/700/2022 dt. 25.05.2022	Smt. Pushpa Devi W/o Rattan Lal Village Patikara Tehsil Narnaul District Mahendergarh. "For Financial assistance for medicines of her treatment being a poor lady."	40000	SDO (C) Narnaul
150	U.O. No. MSJE/704/2022 dt. 25.05.2022	Satish Kumar S/o Lala Ram Moh. Indira Colony, Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
151	U.O. No. MSJE/708/2022 dt. 25.05.2022	Chetan Parkash S/o Tara Chand Moh. Choudharian, Narnaul District Mahendergarh. "For Financial assistance for marriage of his wife being a poor person."	40000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
152	U.O. No. MSJE/712/2022 dt. 25.05.2022	Rakesh Kumar S/o Punan Mal HBC, Narnaul District Mahendergarh. "For Financial assistance for treatment of cancer patient being a poor person."	40000	SDO (C) Narnaul
153	U.O. No. MSJE/716/2022 dt. 25.05.2022	Parul D/o Satish Kumar Village Nizampur Nangal Choudhary District Mahendergarh. "For Financial assistance for Higher Education being a poor person."	40000	SDO (C) Nangal Chaudhary
154	U.O. No. MSJE/720/2022 dt. 25.05.2022	Suman Devi W/o Rajvir Singh Village Kojinda Madhana Kalan District Mahendergarh. "For Financial assistance for treatment of cancer patient being a poor lady."	40000	SDO (C) Narnaul
155	U.O. No. MSJE/724/2022 dt. 25.05.2022	Sanjay Kumar S/o Abhey Singh Village Khaspur Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
156	U.O. No. MSJE/728/2022 dt. 25.05.2022	Smt. Nimita W/o Late Sh. Dharmpal Village Salimpur Mandi Ateli Nangal, Mahendergarh. "For Financial assistance for Widow lady and her children studies being a poor Lady."	40000	SDO (c) Ateli
157	U.O. No. MSJE/732/2022 dt. 25.05.2022	Rohtash S/o Tara Chand Village Khaspur Tehsil Mahendergarh. "For Financial assistance to compensate on death of Camel being a poor person."	40000	SDO (C) Narnaul
158	U.O. No. MSJE/736/2022 dt. 25.05.2022	Smt. Suresh W/o Virender Village Kurawata, Tehsil & District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) M.garh
159	U.O. No. MSJE/740/2022 dt. 25.05.2022	Smt. Manpreet Kaur W/o Late Lakhvinder Singh Ward No. 20, Moh. Purani Sarai Narnaul District Mahendergarh. "Regarding giving financial assistance for the upbringing of her children and study."	40000	SDO (C) Narnaul
160	U.O. No. MSJE/744/2022 dt. 25.05.2022	Rati Ram Sharma S/o L.R. Sharma Village Azam Nagar Tehsil Narnaul District Mahendergarh. "For Financial assistance for medicines of his wife treatment being a poor person."	40000	SDO (C) Narnaul
161	U.O. No. MSJE/748/2022 dt. 25.05.2022	Smt. Chhota Devi W/o Jai Naryan R/o shahpur Doyam, Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
162	U.O. No. MSJE/752/2022 dt. 25.05.2022	Bar Association, Mahendergarh, Tehsil & District Mahendergarh. "For purchase of library books."	250000	SDO (C) M.garh

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
163	U.O. No. MSJE/756/2022 dt. 25.05.2022	Shree Krishan Gaushala Samiti, Kanina (M/garh) (Regn. No. HR2012/1300S79) District Mahendergarh. "For purchase of fodder for cows & construction of shed."	1000000	SDO (C) Kanina
164	U.O. No. MSJE/764/2022 dt. 25.05.2022	Yuva Shaurya Samajik Sangthan, Nangtihar (M/garh) (Regn. No. 00004/2015) District Mahendergarh. "For construction of boundary wall of Sahid Park."	100000	SDO (C) Narnaul
165	U.O. No. MSJE/768/2022 dt. 25.05.2022	Durbal Nath Sewa Samiti, Mohalla Khatikan, Ward No. 13, Mahendergarh (Regn. No. 00463). "For construction of hall/room."	1100000	SDO (C) M.garh
166	U.O. No. MSJE/780/2022 dt. 25.05.2022	Virender S/o Ram Chander Village Sehlang District Mahendergarh. "For Financial assistance for treatment of her son patient being a poor."	100000	SDO (C) Kanina
167	U.O. No. MSJE/784/2022 dt. 25.05.2022	Maha Ram S/o Sheo Narain Village Tajipur Mandi Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	100000	SDO (C) Narnaul
168	U.O. No. MSJE/788/2022 dt. 25.05.2022	Smt. Priya Verma W/o Sunil Kumar (Darji), R/o Mohalla Mali Tibba, Tehsil Narnaul District Mahendergarh. "For Financial assistance for treatment of her husband cancer patient being a poor lady."	100000	SDO (C) Narnaul
169	U.O. No. MSJE/796/2022 dt. 25.05.2022	Smt. Jyoti W/o Sumer Singh Village Pathera District Mahendergarh. "For Financial assistance for repair of house being a poor person."	100000	SDO (C) Kanina
170	U.O. No. MSJE/800/2022 dt. 25.05.2022	Smt. Beena Devi W/o Govind Singh Village Pathera District Mahendergarh. "For Financial assistance for repair of house being a poor lady."	100000	SDO (C) Kanina
171	U.O. No. MSJE/804/2022 dt. 25.05.2022	Suman Devi W/o Late Mahipal Singh Village Jakhani Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	100000	SDO (C) Narnaul
172	U.O. No. MSJE/808/2022 dt. 25.05.2022	Dharmender S/o Late Balbir Singh Village Shahpur Tehsil Narnaul District Mahendergarh. "For Financial assistance to compensate on death of buffalo being a poor person."	100000	SDO (C) Narnaul
173	U.O. No. MSJE/812/2022 dt. 25.05.2022	Smt. Beena Kumari W/o Late Chander Pal Village Hazipur Tehsil Narnaul District Mahendergarh. "For Financial assistance to meet Expenditure/Fees for Higher Education of her girl being a poor lady."	100000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
174	U.O. No. MSJE/816/2022 dt. 25.05.2022	Sh. Ashish S/o Rajbir Singh Village Nangal Pipa Tehsil N. Choudhary, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	100000	SDO (C) Nangal Chaudhary
175	U.O. No. MSJE/820/2022 dt. 25.05.2022	Smt. Sangeeta W/o Sh. Rajiv Village Khanpur Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	100000	SDO (C) Narnaul
176	U.O. No. MSJE/824/2022 dt. 25.05.2022	Smt. Kanta W/o Sh. Bhoop Singh, Village Lehroda Dharson Tehsil Narnaul, District Mahendergarh. "For Giving Financial assistance for Widow and upbringing of her children."	100000	SDO (C) Narnaul
177	U.O. No. MSJE/828/2022 dt. 25.05.2022	Sushila W/o Dev Dutt Village Palri Panihara Tehsil & District Mahendergarh. "For Financial assistance for repair of house being a poor person."	100000	SDO (C) M.garh
178	U.O. No. MSJE/832/2022 dt. 25.05.2022	Mairam S/o Sumer Singh Village Dublana Tehsil Narnaul District Mahendergarh. "For Financial assistance to compensate on death of buffalo being a poor person."	100000	SDO (C) Narnaul
179	U.O. No. MSJE/836/2022 dt. 25.05.2022	Uday Bhan S/o Late Kanwar Singh Village Sihma Tehsil Narnaul District Mahendergarh. "For Financial assistance for treatment of his foot and being a poor person."	50000	SDO (C) Narnaul
180	U.O. No. MSJE/840/2022 dt. 25.05.2022	Sanyogita W/o Chakarwati Village Sihore Tehsil Kanina District Mahendergarh. "Giving financial assistance for the upbringing of grandchildren and study being a poor lady."	50000	SDO (C) Kanina
181	U.O. No. MSJE/844/2022 dt. 25.05.2022	Laxami Devi W/o Krishan Kumar Walia Moh. Mali, Tiba Narnaul District Mahendergarh. "For Financial assistance for medicines of her husband treatment being a poor lady."	50000	SDO (C) Narnaul
182	U.O. No. MSJE/848/2022 dt. 25.05.2022	Lal Chand S/o Pyare Lal Village Nuni Kalan Tehsil Narnaul District Mahendergarh. "For Financial assistance compensate on death of Goats being a poor person."	50000	SDO (C) Narnaul
183	U.O. No. MSJE/852/2022 dt. 25.05.2022	Lokesh S/o Randheer Village Nangal Kalia District Mahendergarh. "For Financial assistance for Higher Education being a poor person."	50000	SDO (C) Narnaul
184	U.O. No. MSJE/856/2022 dt. 25.05.2022	Abhishek S/o Late Sh. Sanjay Yadav Village Koriawas Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Nangal Chaudhary

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
185	U.O. No. MSJE/860/2022 dt. 25.05.2022	Puran Chand W/o Tara Chand Village Nangal Shaloo Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
186	U.O. No. MSJE/864/2022 dt. 25.05.2022	Shrikant S/o Krishan Kant Moh. Kharkhari, Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
187	U.O. No. MSJE/872/2022 dt. 25.05.2022	Vijay Kumar S/o Nand Kishore House No. 525-C Houseing Board Colony, Narnaul District Mahendergarh. "For Financial assistance for treatment of Ulcer being a poor person."	50000	SDO (C) Narnaul
188	U.O. No. MSJE/600/2022 dt. 25.05.2022	Rezangla Social Welfare society chadhwana Tehsil Matanhail District Jhajjar (Regd. No. 00026). "For construction boundary wall of playground of village chadhwana (Jhajjar)."	500000	SDO (C) Jhajjar
189	U.O. No. MSJE/616/2022 dt. 25.05.2022	Puran Chand W/o Tara Chand Village Nangal Shaloo Tehsil Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	200000	SDO (C) Jhajjar
190	U.O. No. MSJE/604/2022 dt. 25.05.2022	Shrikant S/o Krishan Kant Moh. Kharkhari, Narnaul District Mahendergarh. "For Financial assistance for repair of house being a poor person."	1100000	SDO (C) rohtak
191	U.O. No. MSJE/612/2022 dt. 25.05.2022	Vijay Kumar S/o Nand Kishore House No. 525-C Houseing Board Colony, Narnaul District Mahendergarh. "For Financial assistance for treatment of Ulcer being a poor person."	200000	SDO (C) bhiwani
192	U.O. No. MSJE/836/2022 dt. 25.05.2022	Rezangla Social Welfare society chadhwana Tehsil Matanhail District Jhajjar (Regd. No. 00026). "For construction boundary wall of playground of village chadhwana (Jhajjar)."	50000	SDO (C) Faridabaad
193	U.O. No. MSJE/772/2022 dt. 25.05.2022	Samachar Kayari, VPO Badli, District Jhajjar (R.N.I. No. HARHIN/2016/68880). "For Purchase of books needy students."	100000	SDO (C) Rewari
194	U.O. No. MSJE/164/2022 dt. 18.05.2022	Hindu Education Society (Regd), Rohtak, Shri Lal Nath Cloth Market, Bhiwani Stand, Rohtak (124001). (Regd. No. HRJK201500986). District Rohtak. "For purchase of library books."	102000	SDO (C) Rewari
195	U.O. No. MSJE/168/2022 dt. 18.05.2022	Lathiyawala Johar Vikas Samiti, Naya Bazar, Bhiwani, Tehsil & District Bhiwani (Regn. No. 01722/2018). "To develop the pond."	40000	SDO (C) Rewari

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
196	U.O. No. MSJE/176/2022 dt. 18.05.2022	Om Yog Sansthan Trust, Village-Pali (Faridabad) (Regn. No. 4558) District Faridabad. "For construction of Hall/Rooms."	100000	SDO (C) Panchkula
197	U.O. No. MSJE/560/2022 dt. 25.05.2022	Nirmala Devi W/o Late Krishan Kumar Village Kosali (Rewari) District Rewari. "Giving financial assistance for widow upbringing of her children and study."	500000	SDO (C) Charkhi dadri
198	U.O. No. MSJE/880/2022 dt. 08.07.2022	SDO OP' S/Divn. D.H.B.V.N. Buroli (Rewari) District Rewari. "For Shifting of single phase DS connection of Sh. Ompuri S/o Hari Singh, Village Buroli having A/C No. BuLd- III C/L-02 KW from 11 KV Gumina feeder to 11 KV Mayan RDS feeder under "OP" S/Divn. Buroli."	40000	SDO (C) Narnaul
199	U.O. No. MSJE/884/2022 dt. 08.07.2022	Nidhi Yadav W/o Vijayveer R/o Uttam Nagar, District Rewari. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
200	U.O. No. MSJE/888/2022 dt. 08.07.2022	Sh. Babu Lal S/o Sh. Chotu Ram, R/o House No. 1167, Sector-4, Panchkula. "For Financial assistance for repair of house being a poor person."	80000	SDO (C) Narnaul
201	U.O. No. MSJE/892/2022 dt. 08.07.2022	Maharana Pratap Jan Sewa Trust (Regd No. 1052) Village Sanjarwas Charkhi Dadri. "For Construction of Room/Hall."	200000	SDO (C) Narnaul
202	U.O. No. MSJE/896/2022 dt. 08.07.2022	Smt. Beena Devi W/o Rajesh R/o Village Patikara Tehsil Narnaul Distt. M/garh. "For Financial assistance for repair of house being a poor lady."	50000	SDO (C) Narnaul
203	U.O. No. MSJE/900/2022 dt. 08.07.2022	Kavita Devi W/o Late Satbir R/o Mohalla PuraniMandi Tehsil Narnaul Distt. M/garh. "For Financial assistance for medicines of her Daughter Eyes treatment being a poor lady."	60000	SDO (C) Narnaul
204	U.O. No. MSJE/904/2022 dt. 08.07.2022	Balwant Singh S/o Sh. ParbhuDiyal R/o Village Koriawas Tehsil NarnaulDistt. M/garh. "For Financial assistance for repair of house being a poor person".	15000	SDO (C) Narnaul
205	U.O. No. MSJE/908/2022 dt. 08.07.2022	Basanti W/o Ramesh R/o Village NasibpurBarkoda Distt. Mahendragarh "For Financial assistance for repair of house being a poor person.	25000	SDO (C) Narnaul
206	U.O. No. MSJE/914/2022 dt. 08.07.2022	Shree Shree 108 Baba emadassGaushalaSamiti, R/o Village Bhojawas, Tehsil Narnaul, District Mahendgarh (Regn. No. HR>NNL 00S54) "For Construction of Hall."	500000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
207	U.O. No. MSJE/918/2022 dt. 08.07.2022	Shree Baba SarnainathGaushala, SumsherTirath Village Kheri (Kanti), Tehsil Narnaul, District Mahendragarh. (Reg. HR/2016/0107044)"For Construction of Hall."	700000	SDO (C) Narnaul
208	U.O. No. MSJE/922/2022 dt. 08.07.2022	Naresh S/o Sh. Ramautar, R/o Village Nangal Katha, Tehsil Narnaul, District Mahendragarh "For Financial assistance for repair of house being a poor person."	60000	SDO (C) Narnaul
209	U.O. No. MSJE/926/2022 dt. 08.07.2022	Pramod Kumar S/o Rajesh Kumar, R/o Village BhushanKalan, Tehsil Narnaul, District Mahendragarh. "For Financial assistance for repair of house being a poor person. 35	200000	SDO (C) Narnaul
210	U.O. No. MSJE/930/2022 dt. 08.07.2022	Smt. Keshri Devi W/o Surender Kumar, R/o Village Patikara, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
211	U.O. No. MSJE/934/2022 dt. 08.07.2022	Sh. Rajesh Kumar S/o Chirangilal, R/o Opp. SubhamGardan, Nizampur Road, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for Higher Education being a poor person."	30000	SDO (C) Narnaul
212	U.O. No. MSJE/938/2022 dt. 08.07.2022	Sh. Nityanand Yadav S/o Sh. Ganga Deen, R/o Village Bergaon, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	200000	SDO (C) Narnaul
213	U.O. No. MSJE/942/2022 dt. 08.07.2022	Smt. Rajni Devi W/o Birender Sharma R/o Village Hudina, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	200000	SDO (C) Narnaul
214	U.O. No. MSJE/946/2022 dt. 08.07.2022	Sh. Satyaprakash S/o Sh. Shiv Chand Sharma R/o Village Mundiakhhera Tehsil Kanina Distt. M/garh. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) kanina
215	U.O. No. MSJE/950/2022 dt. 08.07.2022	Sh. Naveen S/o Leela Ram R/o Village Sihma Tehsil Narnaul Distt. M/garh. "Financial assistance for medical treatment being a poor person."	60000	SDO (C) Narnaul
216	U.O. No. MSJE/954/2022 dt. 08.07.2022	Smt. Arti W/o Surender R/o Village Rajpura, Tehsil Narnaul, District Mahendergarh." For Financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul
217	U.O. No. MSJE/958/2022 dt. 08.07.2022	h. Sube Singh S/o Hari Singh, R/o Village Mayee, Tehsil Narnaul. District Mahendragarh "For Financial assistance for repair of house being a poor person."	30000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
218	U.O. No. MSJE/962/2022 dt. 08.07.2022	Sh. KapilBansal S/o Ashok Kumar Bansal R/o MohallaGurunakpura. Tehsil Narnaul, District Mahendragarh. "For Financial assistance for repair of house being a poor person	35000	SDO (C) Narnaul
219	U.O. No. MSJE/966/2022 dt. 08.07.2022	Smt. Lilawati Devi W/o Late Sh. Satish Kumar, r/o Village Dhanaunda, Tehsil Kanina, District Mahendragarh. "For Financial assistance for repair of house being a poor person	35000	SDO (C) kanina
220	U.O. No. MSJE/970/2022 dt. 08.07.2022	BajrangLal S/o Ram Avtar, R/o Village NooniAwal, Tehsil Narnaul, District Mahendragarh "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
221	U.O. No. MSJE/974/2022 dt. 08.07.2022	Sushil Swami S/o GordhanDass, R/o Mohalla Shiv Nagar (Meeraji) Narnaul, Tehsil Narnaul, District Mahendergarh "For Financial assistance for repair of house being a poor person.".	35000	SDO (C) Narnaul
222	U.O. No. MSJE/978/2022 dt. 08.07.2022	Sh. Sunil Kumar S/o Kirodi Mal, R/o Village Patikara, Tehsil Narnaul, District Mahendergarh." For Financial assistance for Higher Education of his Children being a poor person.	35000	SDO (C) Narnaul
223	U.O. No. MSJE/982/2022 dt. 08.07.2022	Sh. Mahender Paliwal S/o BabuLal, R/o Moh. Ishwar Colony, Narnaul Tehsil Narnaul. District Mahendergarh." For Financial assistance for repair of house being a poor person.	40000	SDO (C) Narnaul
224	U.O. No. MSJE/986/2022 dt. 08.07.2022	Sh. Prem Chand Bansal S/o RadheyShyam Bansal, R/o Moh. Raoka, Narnaul Tehsil Narnaul, District Mahendergarh." For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
225	U.O. No. MSJE/990/2022 dt. 08.07.2022	Sh. Rajesh Kumar S/o Ram Kishan Sharma, R/o Village- Saidpur Tehsil Narnaul, District Mahendergarh. "For Financial assistance for medicines for treatment being a poor person."	40000	SDO (C) Narnaul
226	U.O. No. MSJE/994/2022 dt. 08.07.2022	Sh. Munim S/o Udmi Ram, R/o Village- Khaspur Tehsil Narnaul, District Mahendergarh." For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
227	U.O. No. MSJE/998/2022 dt. 08.07.2022	Sh. Anil Kumar S/o Babulal, R/o Village- Azam Nagar, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for his Mother treatment of cancer patient being a poor."	200000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
228	U.O. No. MSJE/1002/2022 dt. 08.07.2022	Sh. Lal Singh S/o Roop Ram, R/o Village- Dublana, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
229	U.O. No. MSJE/1006/2022 dt. 08.07.2022	Sh. Rajkumar S/o Mehar Chand, R/o CIA Road, Mali Tiba, Narnaul, Tehsil Narnaul, District Mahendergarh." For Financial assistance for repair of house being a poor person.	60000	SDO (C) Narnaul
230	U.O. No. MSJE/1018/2022 dt. 08.07.2022	Sh. Ghanshyam S/o Bihari Lal R/o Village Hudiana, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	200000	SDO (C) Narnaul
231	U.O. No. MSJE/1022/2022 dt. 08.07.2022	Sh. DevDutt S/o Sh. Ram Kumar R/o Village Hudiana, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	200000	SDO (C) Narnaul
232	U.O. No. MSJE/1026/2022 dt. 08.07.2022	Smt. Keshari W/o Lal Chand, R/o Village DhaniBhathota, Tehsil Narnaul, District Mahendergarh." For Financial assistance for repair of house being a poor person."	35000	SDO (C) Narnaul
233	U.O. No. MSJE/1030/2022 dt. 08.07.2022	Smt. Lalita W/o Om Prakash, R/o Moh. SaraiKhatikan, M/Garh Tehsil M/Garh, District Mahendergarh." For Financial assistance for treatment of Kidney Patient of her Husband being a poor."	40000	SDO (C) M.garh
234	U.O. No. MSJE/1034/2022 dt. 08.07.2022	Sh. Pardhuman S/o Jaswant Singh, R/o Village- Mandlana Tehsil Narnaul, District Mahendergarh." For Financial assistance for treatment of Cronic Diseases of his Son being a poor."	200000	SDO (C) Narnaul
235	U.O. No. MSJE/1038/2022 dt. 08.07.2022	Sh. Abhishek Sharma S/o Mahender Sharma, R/o Moh. Sanghiwara, Narnaul Tehsil Narnaul, District Mahendergarh." For Financial assistance for treatment of cancer patient of his father being a poor."	40000	SDO (C) Narnaul
236	U.O. No. MSJE/1042/2022 dt. 08.07.2022	Smt. Rajni Devi W/o Sh. Mahender Kumar, R/o Mohalla Mali Tibba, Narnaul, Tehsil Narnaul&Distt. M/garh. "For Financial assistance for treatment of cancer patient being a poor lady."	40000	SDO (C) Narnaul
237	U.O. No. MSJE/1046/2022 dt. 08.07.2022	Kamal S/o Sh. Makhan Lal, R/o Mohalla Shiv Nagar, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for Higher Education of his children being a poor person."	25000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
238	U.O. No. MSJE/1050/2022 dt. 08.07.2022	Bhadur Singh S/o Kheta Ram, r/o Village Nangal Katha, Tehsil Narnaul. District Mahendragarh. "For Financial assistance for repair of house being a poor person."	35000	SDO (C) Narnaul
239	U.O. No. MSJE/1054/2022 dt. 08.07.2022	Smt. Manju W/o Dinesh Kumar, R/o MohallaPurani Mandi, Narnaul, Tehsil Narnaul, District Mahendragarh. "For Financial assistance for repair of house being a poor lady."	25000	SDO (C) Narnaul
240	U.O. No. MSJE/1058/2022 dt. 08.07.2022	Shivendra S/o Harish Kumar, r/o Mohalla PuraniMandi, Narnaul, Tehsil Narnaul, District Mahendragarh. "For Financial assistance for Higher Education being a poor person"	25000	SDO (C) Narnaul
241	U.O. No. MSJE/1062/2022 dt. 08.07.2022	Sh. Randhir Singh S/o Sh. SimbhuDayal, r/o Village Khampura, Tehsil Narnaul District M/garh "For Financial assistance to compensate on death of buffalo being a poor person."	100000	SDO (C) Narnaul
242	U.O. No. MSJE/1066/2022 dt. 08.07.2022	Sh. Bhoop Singh, S/o Sh. Fakir Chand, R/o Village Tajipur, Tehsil Narnaul District M/garh "For Financial assistance to compensate on death of buffalo being a poor person."	100000	SDO (C) Narnaul
243	U.O. No. MSJE/1070/2022 dt. 08.07.2022	Sh. Anoop Singh S/o Sh. Ram Kumar, R/o Village Badopur, Tehsil Narnaul District M/garh "Financial assistance for repair house being a poor person."	25000	SDO (C) Narnaul
244	U.O. No. MSJE/1074/2022 dt. 08.07.2022	Smt. Suman Devi W/o Bhupender Yadav, R/o Village Badopur, Tehsil Narnaul District M/garh "For Financial assistance for repair of house being a poor widow lady."	25000	SDO (C) Narnaul
245	U.O. No. MSJE/1078/2022 dt. 08.07.2022	Smt. NainaKhera W/o Sh. Sonesh Sharma, R/o Village Dochana, Tehsil Narnaul District M/garh "For Financial assistance for repair of house being a poor lady."	100000	SDO (C) Narnaul
246	U.O. No. MSJE/1082/2022 dt. 08.07.2022	Sevanand S/o Ramanand, r/o Village DeroliAhir, Tehsil Narnaul District M/garh "For Financial assistance for repair of house being a poor person"	40000	SDO (C) Narnaul
247	U.O. No. MSJE/1086/2022 dt. 08.07.2022	Sh. Sube Singh S/o RamjiLal R/o Village Bajad, Tehsil Narnaul District M/garh "For Financial assistance for repair of house being a poor person."	35000	SDO (C) Narnaul
248	U.O. No. MSJE/1090/2022 dt. 08.07.2022	Sh. Chand Singh S/o Sh. HeeraLal R/o Village Bajad, Tehsil Narnaul District M/garh "For Financial assistance for repair of house being a poor person."	35000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
249	U.O. No. MSJE/1094/2022 dt. 08.07.2022	Sh. Surat Singh S/o Jhutter Singh, R/o ViilageSeehma, Tehsil Narnaul District M/garh "For Financial assistance to compensate on death of camal being a poor person."	50000	SDO (C) Narnaul
250	U.O. No. MSJE/1102/2022 dt. 08.07.2022	Smt. Mishridevi W/o Kalu Ram, R/o Moh. Bar KaKua, Narnaul, Tehsil Narnaul District M/garh "For Financial assistance for repair of house being a poor person"	20000	SDO (C) Narnaul
251	U.O. No. MSJE/1106/2022 dt. 08.07.2022	Smt. Bhagwani W/o Jai Dayal, R/o Moh. Bar KaKua, Narnaul, Tehsil Narnaul District M/garh "For Financial assistance for repair of house being a poor person."	20000	SDO (C) Narnaul
252	U.O. No. MSJE/1110/2022 dt. 08.07.2022	Smt. Dhanvanti W/o Lila Ram, R/o Moh. Bar KaKua, Narnaul, Tehsil Narnaul District M/garh "For Financial assistance for repair of house being a poor person"	20000	SDO (C) Narnaul
253	U.O. No. MSJE/1114/2022 dt. 08.07.2022	Sh. Hoshiyar Singh S/o Pokhar Ram, R/o Village- Nangal Katha, Tehsil Narnaul District M/garh "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
254	U.O. No. MSJE/1118/2022 dt. 08.07.2022	Sh. Jaswant S/o Bishember Dayal, R/o Village- Rampura, P.O- Hudina, Tehsil Narnaul District M/garh "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
255	U.O. No. MSJE/1122/2022 dt. 08.07.2022	Rinku S/o HiraLal, R/o MohallaKolian, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance to meet Expenditure/Fees for Higher Education being a poor person."	35000	SDO (C) Narnaul
256	U.O. No. MSJE/1126/2022 dt. 08.07.2022	Sh. Mahavir S/o Munshi R/o Village Fatehpur (Fatni), Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person"	100000	SDO (C) Narnaul
257	U.O. No. MSJE/1130/2022 dt. 08.07.2022	Sh. Yad Ram S/o Rameshwar, R/o Village Jailaf, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for medicines of his son treatment being a poor person."	150000	SDO (C) Narnaul
258	U.O. No. MSJE/1138/2022 dt. 08.07.2022	Sh. Naresh Kumar S/o Sh.Raj Kumar R/o Azam Nagar (Sihar) Tehsil Narnaul, Distt. M/garh "For Financial assistance for repair of house being a poor person."	35000	SDO (C) Narnaul
259	U.O. No. MSJE/1142/2022 dt. 08.07.2022	Smt. Jyoti W/o Sh. Pardeep Kumar R/o Azam Nagar (Sihar) Tehsil Narnaul Distt. M/garh "For Financial assistance for repair of house being a poor person."	35000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
260	U.O. No. MSJE/1146/2022 dt. 08.07.2022	Sh. Mahesh S/o Prem R/o Village Saloni Tehsil Narnaul Distt. M/garh. "Financial assistance for repair of house being a poor person."	70000	SDO (C) Narnaul
261	U.O. No. MSJE/1150/2022 dt. 08.07.2022	Smt. Rekha W/o Sonu R/o Village Totahari Tehsil Narnaul Distt. M/garh. "For Financial assistance for Higher Education of her children being a poor lady."	25000	SDO (C) Narnaul
262	U.O. No. MSJE/1166/2022 dt. 08.07.2022	Smt. Maya Devi W/o Raj Kumar R/o Village Nangal Katha Tehsil Narnaul Distt. M/garh. "For Financial assistance for repair of house being a poor lady."	100000	SDO (C) Narnaul
263	U.O. No. MSJE/1170/2022 dt. 08.07.2022	Smt. Parkash Devi W/o Sh. Surender Singh R/o Village Tehsil Narnaul Distt. M/garh "For Financial assistance for treatment of cancer patient being a poor."	60000	SDO (C) Narnaul
264	U.O. No. MSJE/1174/2022 dt. 08.07.2022	Sh. Rohit Yadav Mohalla PuraniMandi Tehsil Narnaul Distt. M/garh. "For Financial assistance for Higher Education being a poor person."	50000	SDO (C) Narnaul
265	U.O. No. MSJE/1178/2022 dt. 08.07.2022	Smt. Anita Devi W/o Sh. Harish Kumar R/o MohallaPuraniMandi Tehsil Narnaul Distt. M/garh. "For Financial assistance for medicines of her husband treatment being a poor person"	50000	SDO (C) Narnaul
266	U.O. No. MSJE/1182/2022 dt. 08.07.2022	Sh. Ramautar S/o Sh. Khem Chand R/o Village AkbarpurRamuh Tehsil Narnaul Distt. M/garh. "For Financial assistance compensate due to fire."	120000	SDO (C) Narnaul
267	U.O. No. MSJE/1186/2022 dt. 08.07.2022	Sh. Vijay Singh S/o Sh. Ram Diyal R/o Village Badopur Tehsil NarnaulDistt. M/garh "For Financial assistance for repair of house being a poor person"	25000	SDO (C) Narnaul
268	U.O. No. MSJE/1190/2022 dt. 08.07.2022	Smt. Manisha W/o Sh. Shakti Singh R/o Village Sihma Tehsil NarnaulDistt. M/garh. "For Financial assistance for Higher Educationof her Daughter being a poor Lady"	60000	SDO (C) Narnaul
269	U.O. No. MSJE/1194/2022 dt. 08.07.2022	Manish Gogia S/o Sh. Madan Lal R/o MohallaKharkheri Tehsil Narnaul Distt. M/garh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
270	U.O. No. MSJE/1198/2022 dt. 08.07.2022	Vinod S/o Sh. Rati Ram R/o Village Chindaliya Tehsil NarnaulDistte M/garh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
271	U.O. No. MSJE/1202/2022 dt. 08.07.2022	Sanju W/o Sh. Hari Parkash R/o Ateli Tehsil Narnaul Distt. M/garh. "For Financial assistance for Cancer patient of her husband being a poor lady."	70000	SDO (C) Narnaul
272	U.O. No. MSJE/1206/2022 dt. 08.07.2022	Meena Kanwar W/o Late Suresh Singh R/o village Patikara Tehsil Narnaul Distt. M/garh. "For Financial assistance for repair of house being a poor person."	80000	SDO (C) Narnaul
273	U.O. No. MSJE/1210/2022 dt. 08.07.2022	Surender Singh S/o Sh Ram Lal Singh, R/o village Patikara Tehsil Narnaul Distt. M/garh. "For Financial assistance for repair of house being a poor person."	80000	SDO (C) Narnaul
274	U.O. No. MSJE/1214/2022 dt. 08.07.2022	Sh. Rajesh Kumar S/o Sh. Om Parkash R/o Village Kothalkhurd, Tehsil & Distt. M/garh. "For Financial assistance for repair of house being a poor person"	40000	SDO (C) M.garh
275	U.O. No. MSJE/1218/2022 dt. 08.07.2022	Sh. BabuLal S/o Mam Chand, R/o Village Barkoda, Tehsil Narnaul&Distt. M/garh. "For Financial assistance for repair of house being a poor person"	40000	SDO (C) Narnaul
276	U.O. No. MSJE/1222/2022 dt. 08.07.2022	Smt. Suresh Devi W/o Dhola Ram, R/o Village Mandhana, Tehsil Narnaul& Distt. M/garh. "For Financial assistance to compensate on death of buffalo being a poor lady."	200000	SDO (C) Narnaul
277	U.O. No. MSJE/1226/2022 dt. 08.07.2022	Smt. Manju W/o Santlal. R/o Village DoharKalan. Tehsil Narnaul&Distt. M/garh. "For Financial assistance for Higher Educationof her children being a poor lady."	40000	SDO (C) Narnaul
278	U.O. No. MSJE/1238/2022 dt. 20.07.2022	Smt. Santosh W/o Leela Ram R/o Village Azam Nagar, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor."	30000	SDO (C) Narnaul
279	U.O. No. MSJE/1242/2022 dt. 20.07.2022	Sh. Harish Chander S/o Bisamber Dayal R/o Village Nasibpur, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for medicines of his father treatment being a poor person."	30000	SDO (C) Narnaul
280	U.O. No. MSJE/1246/2022 dt. 20.07.2022	Smt. Kamlesh W/o Sunil Kumar R/o Village Sihma, Tehsil Narnaul, District Mahendergarh. "For Financial assistance to compensate on death of buffalo being a poor person."	80000	SDO (C) Narnaul
281	U.O. No. MSJE/1250/2022 dt. 20.07.2022	Harit Vasundhara Aadhar Samiti R/o Mohalla Salampura, Narnaul, Tehsil Narnaul, District Mahendergarh (Regn No. 00396). For Environment Protection.	100000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
282	U.O. No. MSJE/1254/2022 dt. 20.07.2022	Neha W/o Late Sh. Dinesh Kumar R/o Village Goad, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	100000	SDO (C) Narnaul
283	U.O. No. MSJE/1258/2022 dt. 20.07.2022	Dinesh Kumar S/o Ram Kumar r/o Dev Sathan, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
284	U.O. No. MSJE/1262/2022 dt. 20.07.2022	Priyanka D/o Rajtilak r/o Dev Sathan, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
285	U.O. No. MSJE/1266/2022 dt. 20.07.2022	Rajtilak S/o Ram Kumar r/o Dev Sathan, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	100000	SDO (C) Narnaul
286	U.O. No. MSJE/1270/2022 dt. 20.07.2022	Mamta W/o Rajpal R/o Village Sohla, Tehsil & District Mahendergarh. "Financial assistance for repair of house being a poor (Handicapped)."	25000	SDO (C) M.garh
287	U.O. No. MSJE/1274/2022 dt. 20.07.2022	Ajay Kumar S/o Bahadur Singh, R/o Village Hazipur, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	100000	SDO (C) Narnaul
288	U.O. No. MSJE/1278/2022 dt. 20.07.2022	Randhir Kumar Singh S/o Ram Partap Singh R/o Mohalla Kharkhari, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
289	U.O. No. MSJE/1282/2022 dt. 20.07.2022	Narnaul, Tehsil Narnaul, District Mahendergarh. Financial assistance for repair of house a poor person (Handicapped)."	25000	SDO (C) Narnaul
290	U.O. No. MSJE/1286/2022 dt. 20.07.2022	Jitender Kumar S/o Bhagirath Prasad R/o Mohalla Sanghiwara, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
291	U.O. No. MSJE/1290/2022 dt. 20.07.2022	Manju W/o Dinesh Nirmal R/o Mohalla Misharwara, Narnaul, Tehsil Narnaul, District Mahendergarh. Financial assistance for repair of house being a poor person.	50000	SDO (C) Narnaul
292	U.O. No. MSJE/1294/2022 dt. 20.07.2022	Reena Devi W/o Jitender Kumar R/o Mohamadpur, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
293	U.O. No. MSJE/1298/2022 dt. 20.07.2022	Rajbala W/o Kailash R/o Village Mohanpur, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul
294	U.O. No. MSJE/1302/2022 dt. 20.07.2022	Meenu W/o Vijay R/o Mohalla Rao Ka Kua, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul
295	U.O. No. MSJE/1306/2022 dt. 20.07.2022	Dharmbir S/o Hanuman Prasad R/o Village Akoli, Tehsil Narnaul, District Mahendergarh. "For Financial assistance to compensate on death of buffalo being a poor person."	80000	SDO (C) Narnaul
296	U.O. No. MSJE/1310/2022 dt. 20.07.2022	Surender Kaur W/o Harvinder Singh r/o Mohalla Kharkhari, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
297	U.O. No. MSJE/1314/2022 dt. 20.07.2022	Pawan Kumar S/o Ram Kumar, R/o Mohalla Nalapur, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	60000	SDO (C) Narnaul
298	U.O. No. MSJE/1318/2022 dt. 20.07.2022	Nazim S/o Sh. Ram Kishan, R/o Village Kakrala, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for treatment of kidney patient being a poor."	100000	SDO (C) Kanina
299	U.O. No. MSJE/1322/2022 dt. 20.07.2022	Karuna D/o Sh. Rakesh kumar r/o Mohalla Kharkhari, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
300	U.O. No. MSJE/1330/2022 dt. 20.07.2022	Subham Yadav S/o Harish Kumar R/o Mohalla Purani Mandi. Tehsil Narnaul. District Mahendergarh. "For Financial assistance to meet Expenditure/Fees for Higher Education being a poor."	25000	SDO (C) Narnaul
301	U.O. No. MSJE/1334/2022 dt. 20.07.2022	Gungun D/o Surender. R/o Mohalla Silakhana, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
302	U.O. No. MSJE/1338/2022 dt. 20.07.2022	Smt. Pooja W/o Ankit Kumar R/o Village Seka. Tehsil Narnaul, District Mahendergarh. "For Financial assistance for treatment of his husband Heart patient being a poor."	100000	SDO (C) Narnaul
303	U.O. No. MSJE/1342/2022 dt. 20.07.2022	Smt. Vidhya Devi W/o Satish Kumar, R/o Mohalla Shivaji Nagar, Narnaul, Tehsil Narnaul, District Mahendragarh. "For Financial assistance for repair of house being a poor person."	20000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
304	U.O. No. MSJE/1346/2022 dt. 20.07.2022	Bhagwan Narayan Gurunanakpur, Shri Namdev Samaj Charitable Trust, Namdev Bhawan, Purani Sarai, Narnaul-123001 (Regd. No. 3598). "For Construction of Hall/Room."	100000	SDO (C) Narnaul
305	U.O. No. MSJE/1354/2022 dt. 20.07.2022	Sewa Sanstha, R/o Narnaul, Mohalla Tehsil Narnaul District Mahendragarh (Regd No. HR016/2021/00043). "For repair of Stage of Ramlila Bhagwan Narayan Sewa Sanstha."	100000	SDO (C) Narnaul
306	U.O. No. MSJE/1358/2022 dt. 22.07.2022	Sh. Manoj Kumar S/o Jagdish Parshad Shiv Colony Near Power House, Mahendragarh Road, Narnaul, Tehsil Narnaul, District Mahendergarh. "For Financial assistance for treatment of cancer patient being a poor."	50000	SDO (C) Narnaul
307	U.O. No. MSJE/1362/2022 dt. 22.07.2022	Smt. Raj Bala W/o Late Sh. Paras Ram R/o Vill. Silarpur Tehsil Narnaul, District Mahendragarh. "For Financial assistance for repair of house being a poor person."	60000	SDO (C) Narnaul
308	U.O. No. MSJE/1366/2022 dt. 22.07.2022	Smt. Laxmi Devi W/o Mahender Singh Ward No. 13 Moh. Balmiki Tehsil Narnaul District Mahendragarh. "For Financial assistance for repair of house being a poor lady."	25000	SDO (C) Narnaul
309	U.O. No. MSJE/1370/2022 dt. 22.07.2022	Sh. Sourabh S/o Late Sh. Dhola Ram R/o Vill Mandhana Tehsil Narnaul District Mahendragarh. "For Financial assistance to meet expenditure/fees for higher education being a poor."	150000	SDO (C) Narnaul
310	U.O. No. MSJE/1374/2022 dt. 22.07.2022	Vidya Ratan S/o Gokal Ram R/o Vill. Sihma Tehsil Narnaul District Mahendragarh. "For Financial assistance to compensate on death of buffalo being a poor person."	80000	SDO (C) Narnaul
311	U.O. No. MSJE/1378/2022 dt. 22.07.2022	Dharampal S/o Sultan Singh R/o Vill Rampura Tehsil Ateli, District Mahendragarh. "For Financial assistance to compensate on death of buffalo being a poor person."	100000	SDO (C) Narnaul
312	U.O. No. MSJE/1382/2022 dt. 22.07.2022	Sh. Rahul Yadav S/o Sh. Rajender Kumar R/o Karota Tehsil Narnaul District Mahendragarh. "For Financial assistance to meet expenditure/fees for higher education being a poor."	200000	SDO (C) Narnaul
313	U.O. No. MSJE/1726/2022 dt. 28.07.2022	Pavita W/o Sh. Manphool Yadav R/o Village Jonawas 2 Tehsil & Distt. M/garh. For Financial assistance for repair of house being a poor person." Seema W/o Satbir R/o Mohalla Adrash Nagar Tehsil	200000	SDO (C) M.garh

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
314	U.O. No. MSJE/1730/2022 dt. 28.07.2022	Seema W/o Satbir R/o Mohalla Adrash Nagar Tehsil Narnaul Distt. M/garh. " For Financial assistance for her daughter treatment heart hole being a poor lady."	200000	SDO (C) Narnaul
315	U.O. No. MSJE/1738/2022 dt. 28.07.2022	Naresh Kumar S/o Sh. Mange Ram R/o Ward No. 8 Tehsil Kanina Distt. M/garh. Giving financial help after accident (Being a poor person)."	200000	SDO (C) M.garh
316	U.O. No. MSJE/1742/2022 dt. 28.07.2022	Manju W/o Ramoutar R/o Mohalla Bass Tehsil Narnaul Distt. M/garh. "For Financial assistance for repair of house being a poor lady."	25000	SDO (C) Narnaul
317	U.O. No. MSJE/1746/2022 dt. 28.07.2022	Baba Rupadas Skill Centre Dongra Ahir Tehsil kanina Distt. M/garh. " For Financial assistance for supply ration and poor child Sports equipment."	300000	SDO (C) Kanina
318	U.O. No. MSJE/1748/2022 dt. 28.07.2022	Rajender Parsad S/o Sh. Satya Narayan Moh. Guru Nanakpura Tehsil Narnaul Distt. M/garh. "For Financial assistance for treatment of his son being a poor person."	200000	SDO (C) Narnaul
319	U.O. No. MSJE/1752/2022 dt. 28.07.2022	Sh. Mahavir Prasad S/o Sh. Matadeen Yadav Village Nangal Katha Tehsil Narnaul Distt. M/garh. "For Financial assistance for treatment of cancer patient being a poor person."	200000	SDO (C) Narnaul
320	U.O. No. MSJE/1756/2022 dt. 28.07.2022	Rajesh Devi W/o Sh. Jitender Yadav R/o H.No. 6/116 Mali Tiba CIA Road Near Dhobi Johad Ward No. 11 Narnaul Tehsil Narnaul Distt. M/garh. "For Financial assistance for repair of house being a poor person lady."	150000	SDO (C) Narnaul
321	U.O. No. MSJE/1760/2022 dt. 28.07.2022	Sh. Parveen Kumar S/o Sh. Jitender Kumar Moh. Sarai Dusran Narnaul Tehsil Narnaul Distt. M/garh. " For Financial assistance for repair of house being a poor person. "	125000	SDO (C) Narnaul
322	U.O. No. MSJE/1764/2022 dt. 28.07.2022	Sh. Sunil Kumar S/o Sh. Manohar Lal Moh. Indra Colony Narnaul Tehsil Narnaul Distt. M/garh. "For Financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul
323	U.O. No. MSJE/1768/2022 dt. 28.07.2022	Sh. Ashok Kumar S/o Sh. Nihal Singh R/o Mohalla Purani Mandi Narnaul Tehsil Narnaul Distt. M/garh. For Financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
324	U.O. No. MSJE/1772/2022 dt. 28.07.2022	Manisha D/o Manoj Kumar R/o Vill. Khampura Tehsil Narnaul, Distt. M/garh. "For Financial assistance to meet Expenditure/Fees for Higher Education being a poor.)	100000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
325	U.O. No. MSJE/1386/2022 dt. 28.07.2022	Hitesh Yadav S/o Sh. Vijay Pal Yadav R/o Village Balroad Distt. Charkhi Dadri. Financial assistance for repair of house being a poor person."	200000	SDO (C) Yamunanagar
326	U.O. No. MSJE/1734/2022 dt. 28.07.2022	Yadav Samaj Sabha, Kurukshetra (Regd.382) (1998-99) Yadav Dharamshala, Pehowa Road, Kurukshetra. "For construction of hall/room."	200000	SDO (C) Charkhi Dadri
327	U.O. No. MSJE/776/2022 dt. 28.07.2022	Mr. Hardik Yadav S/o Pardeep Yadav R/o Narkatari Road near jai Bharti School New Laxman Colony, Thanesar, Distt. Kurukshetra. "For Financial assistance to meet Expenditure/Fees for Higher Education being a poor."	500000	SDO (C) Kurukshetra
328	U.O. No. MSJE/1350/2022 dt. 28.07.2022	Amar SahidRao Tularam YadavSabha, District Jhajjar (Reg. No. 2260). "For completion of Shree Krishan Bhawan, Jhajjar and to purchase furniture for Librery."	200000	SDO (C) ThaNESAR
329	U.O. No. MSJE/1010/2022 dt. 20.07.2022	Dr.AmbedkarEktaSevaSamiti, Ward No. 5. Loharu, District Bhiwani (Regn. No. 01876. "For Construction of Hall and Library & Furniture"	1000000	SDO (C) Jhajjar
330	U.O. No. MSJE/1014/2022 dt. 08.07.2022	Sh. Amarjeet S/o Sh. Ram Kumar R/o DhaniKolana Tehsil and Distt. Rewari "For Financial assistance for repair of house being a poor person.	2100000	SDO (C) loharu
331	U.O. No. MSJE/1014/2022 dt. 08.07.2022	Smt. Babli W/o Karan Singh R/o Village Rajawas Tehsil & Distt. Rewari "Financial assistance for repair of house being a poor lady"	30000	SDO (C) Rewari
332	U.O. No. MSJE/1054/2022 dt. 08.07.2022	Smt. Meenakshi W/o Sanjay Kumar R/o Saharanwas Tehsil & Distt. Rewari "For Financial assistance for repair of house being a poor lady."	30000	SDO (C) Rewari
333	U.O. No. MSJE/1058/2022 dt. 08.07.2022	YadavKalyanSabha R/o 281 Shanti Lok, Sector-3, Tehsil &Distt. Rewari. Reg. No. 00059/2013 "For Cosntruction of Shri Krishan Bhawan"	30000	SDO (C) Rewari
334	U.O. No. MSJE/1062/2022 dt. 08.07.2022	Yogita D/o Sh. Ajit Singh R/o Vikash Nagar Gali No. 2, Rewari Financial assistance to meet expenditure/fees for higher education being a poor.	1000000	SDO (C) Rewari
335	U.O. No. MSJE/1390/2022 dt. 08.07.2022	YadavSabha, Hisar (Barwala Road) Reg. No. 1092 Tehsil& Distt. Hisar. "For Renovation of Yadav Dharmsala."	200000	SDO (C) Rewari
336	U.O. No. MSJE/886/2022 dt. 08.07.2022	Fauji Akhada, Bass Padamka to Mumtajpur Road, Village Mumtajpur, Gurugram (Regn. No. 03701/2019) "For completion of sports activities."	500000	SDO (C) Hisar

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
337	U.O. No. MSJE/1098/2022 dt. 08.07.2022	Yogita D/o Sh. Ajit Singh R/o Vikash Nagar Gali No. 2, Rewari Financial assistance to meet expenditure/fees for higher education being a poor.	200000	SDO (C) Pataudi
338	U.O. No. MSJE/1134/2022 dt. 08.07.2022	Shree Krishna Charitable Trust, Gurgaon (Regd.), R/o I- 63, South City-1, Gurugram-122001. "For construction Shree Krishna Charitable Trust Hall."	2100000	SDO (C) Gurugram
339	U.O. No. MSJE/516/2022 dt. 22.07.2022	Smt. Meera Devi W/o Shri Satendra Singh Yadav, R/o Village Chorangabehar Tehsil Bah Distt. Agra, Uttar Pradesh. "For Financial assistance for repair of house being a poor person."	200000	Under Sec. CM Cell
340	U.O. No. MSJE/1778/2022 dt. 01.08.2022	Smt. Shakuntla Devi W/o Rohtash R/o Vill. Jat Guwana Tehsil Narnaul District Mahendergarh. "For financial assistance for treatment Heart Surgery being a poor lady."	40000	SDO (C) Narnaul
341	U.O. No. MSJE/1786/2022 dt. 01.08.2022	Rohtash S/o Chanderbhan R/o Vill. Bigopur Tehsil Nangal Choudhary District Mahendergarh. "For financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
342	U.O. No. MSJE/1790/2022 dt. 01.08.2022	Rajender S/o Sh. Ramnath R/o Vill. Bharaf Tehsil Kanina, District Mahendergarh. "For financial assistance to compensate on death of buffalos being a poor person."	200000	SDO (C) Kanina
343	U.O. No. MSJE/1794/2022 dt. 01.08.2022	Manmohan Singh S/o Sh. Om Prakash Moh. Prapura Ward No. 5, Narnaul Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house (Physically Handicapped) being a poor person."	100000	SDO (C) Narnaul
344	U.O. No. MSJE/1798/2022 dt. 01.08.2022	Bhateri W/o Late Chander Prakash R/o Moh. Kharkhari Narnaul Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor lady. (Blind)."	200000	SDO (C) Narnaul
345	U.O. No. MSJE/1802/2022 dt. 01.08.2022	Slum Jagriti Samiti (Regd. No. 00164) Village Patikara Tehsil Narnaul District Mahendergarh. "For Construction of Room and Wall."	500000	SDO (C) Narnaul
346	U.O. No. MSJE/1806/2022 dt. 01.08.2022	Naresh Kumar S/o Sh. Ved Prakash R/o Ward No. 9 near Laxmi mandir, Narnaul District M/garh. "For financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul
347	U.O. No. MSJE/1810/2022 dt. 01.08.2022	Sanjay Singh S/o Sh. Sharwan Singh R/o Mali Tiba, Narnaul Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
348	U.O. No. MSJE/1814/2022 dt. 01.08.2022	Kuldeep Singh S/o Sh. Shyam Lal R/o Indira dt. Narnaul Tehsil Narnaul District Mahendergarh. "For financial assistance for medicines being a poor person."	25000	SDO (C) Narnaul
349	U.O. No. MSJE/1818/2022 dt. 01.08.2022	Mukesh Kumar S/o Lal Chand R/o Ward No. 17, Narnaul dt. Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul
350	U.O. No. MSJE/1822/2022 dt. 01.08.2022	Shish Ram S/o Sh. Umarva Singh R/o Indira Colony, dt. Narnaul Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul
351	U.O. No. MSJE/1826/2022 dt. 01.08.2022	Anil S/o Sh. Bansidhar Ward No. 14, Indira Colony, dt. Narnaul Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul
352	U.O. No. MSJE/1830/2022 dt. 01.08.2022	Gurvinder Singh S/o Sewa Singh R/o Moh. Kharkhari St. Narnaul Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul
353	U.O. No. MSJE/1834/2022 dt. 01.08.2022	Rajni Devi W/o Rajpal R/o Indira Colony, Narnaul Tehsil dt. Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul
354	U.O. No. MSJE/1838/2022 dt. 01.08.2022	Sunil Kumar S/o Manohar Lal R/o Indira Colony CIA Road, dt. Narnaul Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul
355	U.O. No. MSJE/1842/2022 dt. 01.08.2022	Kavita W/o Brahm Dutt R/o Village Kultajpur Tehsil dt. Narnaul District Mahendergarh. "Regarding giving financial assistance for the upbringing of her children and study."	20000	SDO (C) Narnaul
356	U.O. No. MSJE/1846/2022 dt. 01.08.2022	Saroj Kumari W/o Sh. Sandeep R/o Vill. Mayee Tehsil Et. Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor lady."	25000	SDO (C) Narnaul
357	U.O. No. MSJE/1850/2022 dt. 01.08.2022	Rajender Singh S/o Sh. Babu Lal R/o Ward No. 13 Narnaul it. Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person."	40000	SDO (C) Narnaul
358	U.O. No. MSJE/1854/2022 dt. 01.08.2022	Jitender Verma S/o Sh. Dinesh Kumar R/o Near Shyam Ht. Mandir Moh. Kayasth Wara, Narnaul Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
359	U.O. No. MSJE/1858/2022 dt. 01.08.2022	Suman Devi W/o Rohtash R/o Vill. Dohar Kalan Tehsil dt. Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor lady."	25000	SDO (C) Narnaul
360	U.O. No. MSJE/1862/2022 dt. 01.08.2022	Maru Ram S/o Sh. Nanak Ram Vill. Rampura, Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person."	20000	SDO (C) Narnaul
361	U.O. No. MSJE/1866/2022 dt. 01.08.2022	Vidya W/o Sher Singh R/o House No. 152 Ward No. 8 Bajar Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person."	50000	SDO (C) Narnaul
362	U.O. No. MSJE/1870/2022 dt. 01.08.2022	Khushi Sharma D/o Pardeep Sharma VPO & Tehsil Ateli Mandi District Mahendergarh. "For financial assistance to meet Expenditure/fees for Higher Education being a poor lady."	30000	SDO (C) Narnaul
363	U.O. No. MSJE/1874/2022 dt. 01.08.2022	Deepika D/o Sh. Raj Kumar R/o Vill. Saidpur Tehsil Ateli Mandi District Mahendergarh. "For financial assistance to meet Expenditure/Fees for Higher education being a poor lady."	35000	SDO (C) Narnaul
364	U.O. No. MSJE/1902/2022 dt. 01.08.2022	Mahipal S/o Rampat R/o Vill. Kherki Tehsil Narnaul Tehsil Narnaul District Mahendergarh. "For financial assistance to compensate on death of buffalo being a poor person."	40000	SDO (C) Narnaul
365	U.O. No. MSJE/1906/2022 dt. 01.08.2022	Prabhu Dayal S/o Parbhati lal Moh. Chanduwada near 2 Talab Bhadur Singh Ward No. 6 Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul
366	U.O. No. MSJE/1910/2022 dt. 01.08.2022	Hanuman S/o Chhote lal R/o Vill. Mayee Tehsil Narnaul 2 District Mahendergarh. "For financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul
367	U.O. No. MSJE/1914/2022 dt. 01.08.2022	Suman W/o Subhash Vill. Bas Kirarod Umrabad Tehsil 2 Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul
368	U.O. No. MSJE/1918/2022 dt. 01.08.2022	Dinesh Devi W/o Dhanraj Vill. Bas Kirarod Tehsil Narnaul 25 District Mahendergarh. "For financial assistance for repair of house being a poor person."	25000	SDO (C) Narnaul
369	U.O. No. MSJE/1922/2022 dt. 01.08.2022	Mamta D/o Jagmal R/o Vill. Goad Tehsil Narnaul District 25 dt. Mahendergarh. "For financial assistance to meet Expenditure/Fees for Higher Education being a poor lady."	25000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
370	U.O. No. MSJE/1926/2022 dt. 01.08.2022	Rajeev S/o Sh. Roshan Lal Vill. Sarepur Barkoda Tehsil 25 dt. Narnaul District Mahendergarh. "For financial assistance for repair of house (Handicapped) being a poor person."	25000	SDO (C) Narnaul
371	U.O. No. MSJE/1930/2022 dt. 01.08.2022	Sh. Ratan Lal S/o Sh. Hari Ram R/o Moh. Miya ki Sarai Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person."	30000	SDO (C) Narnaul
372	U.O. No. MSJE/1934/2022 dt. 01.08.2022	Smt. Rewati Devi W/o Sh. Lal Chand Vill. Nangal Katha Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor lady."	30000	SDO (C) Narnaul
373	U.O. No. MSJE/1938/2022 dt. 01.08.2022	Smt. Sita Devi W/o Jaswant Vill. Khatripur Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor lady."	30000	SDO (C) Narnaul
374	U.O. No. MSJE/1942/2022 dt. 01.08.2022	Smt. Babita Devi W/o Parmanand Vill. Noonni Kalan Tehsil 7 Narnaul District Mahendergarh. "For financial assistance to compensate on death of buffalo being a poor lady."	75000	SDO (C) Narnaul
375	U.O. No. MSJE/1946/2022 dt. 01.08.2022	Kiran Devi W/o Late Vinod Kumar R/o Vill. Bhojawas 3 Tehsil Nangal Choudhary District Mahendergarh. "For financial assistance for marriage of her daughter being a poor lady."	30000	SDO (C) Narnaul
376	U.O. No. MSJE/1954/2022 dt. 01.08.2022	Smt. Neelam Devi W/o Laxmi Chand Vill. Sureti (Satnali) Tehsil Narnaul District Mahendergarh. "Regarding giving financial assistance for upbringing of her children and study."	40000	SDO (C) Narnaul
377	U.O. No. MSJE/1958/2022 dt. 01.08.2022	Sunil Yadav S/o Sh. Sher Singh Vill. Nasibpur Tehsil 2 Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person."	200000	SDO (C) Narnaul
378	U.O. No. MSJE/1898/2022 dt. 01.08.2022	Joginder Pal S/o Ratan Rawat R/o Vill. Karera Khurd Tehsil Jagadhri District Yamunanagar. "For financial assistance for repair of house being a poor person."	25000	SDO (C) jagadhri
379	U.O. No. MSJE/1894/2022 dt. 1.08.2022	Smt. Anita Kalra W/o Sh. Bankey Bihari R/o House No. 328 Model Colony Tehsil Jagadhri District Yamunanagar. "For financial assistance for repair of house being a poor person."	25000	SDO (C) jagadhri
380	U.O. No. MSJE/1890/2022 dt. 01.08.2022	Umair S/o Shakil R/o Khajuri Road Shadipur Tehsil Jagadhri District Yamunanagar. "For financial assistance for repair of house being a poor person."	25000	SDO (C) jagadhri

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
381	U.O. No. MSJE/1886/2022 dt. 01.08.2022	Ashik Khan S/o Shakil Ahmed R/o Khajuri Road Shadipur assistance for repair of house being a poor person."	25000	SDO (C) jagadhri
382	U.O. No. MSJE/1882/2022 dt. 01.08.2022	Rubal S/o Late Sh. Naresh Kumar R/o Choudhary Colony 25 Azad Nagar Tehsil Jagadhri District Yamunanagar. "For financial assistance for repair of house being a poor person."	25000	SDO (C) jagadhri
383	U.O. No. MSJE/1878/2022 dt. 01.08.2022	Sunit Kumar S/o Sh. Mahinder Singh R/o Vill. Shadipur Tehsil Jagadhri District Yamunanagar. "For financial assistance for repair of house physically Handicapped being a poor person."	25000	SDO (C) jagadhri
384	U.O. No. MSJE/1782/2022 dt. 01.08.2022	Suresh S/o Ghamandi Ward No. 6 Rajpura Tehsil Pataudi District Gurugram (Sherpur). "For financial assistance for repair of house being a poor person."	30000	SDO (C) Pundri
385	U.O. No. MSJE/1962/2022 dt. 01.09.2022	Sh. Adisal S/o Ram Sarup R/o Village Antri, Tehsil Narnaul Distt. Mahendergarh. "For financial Assistance for repair of house being a poor"	100000	SDO (C) Narnaul
386	U.O. No. MSJE/1966/2022 dt. 01.09.2022	Sh. Prakash S/o Parbhati Lal R/o Village Rampura Tehsil Narnaul Distt. Mahendergarh. "For financial Assistance for repair of house being a poor"	30000	SDO (C) Narnaul
387	U.O. No. MSJE/1970/2022 dt. 01.09.2022	Sh. Mahender Singh S/o Ranjeet R/o Village Neerpur Tehsil Narnaul Distt. Mahendergarh. "For financial Assistance for repair of house being a poor'	100000	SDO (C) Narnaul
388	U.O. No. MSJE/1974/2022 dt. 01.09.2022	Sh. Bani Singh S/o Sanwal Ram R/o Village Rampura Tehsil Narnaul Distt. Mahendergarh. "For financial Assistance for repair of house being a poor"	70000	SDO (C) Narnaul
389	U.O. No. MSJE/1978/2022 dt. 01.09.2022	Sh. Krishan Kumar S/o Indraj R/o Village Nangal Kalia (Blind) Tehsil Narnaul Distt. Mahendergarh. "For financial Assistance for repair of house being a poor"	150000	SDO (C) Narnaul
390	U.O. No. MSJE/1982/2022 dt. 01.09.2022	Sh. Rohtash S/o Mangtu Ram R/o Mohalla Mali Tibba, Narnaul Tehsil Narnaul Distt. Mahendergarh. "For financial Assistance for repair of house being a poor"	40000	SDO (C) Narnaul
391	U.O. No. MSJE/1986/2022 dt. 01.09.2022	Smt. Parmila Devi W/o Sanjay Sharma R/o Mohalla Purani Mandi, Narnaul Tehsil Narnaul Distt. Mahendergarh. "For financial Assistance for repair of house being a poor"	35000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
392	U.O. No. MSJE/1990/2022 dt. 01.09.2022	Sh. Khusal Singh S/o Sadhu Singh R/o Nalapur, Narnaul ed Tehsil Narnaul Distt. Mahendergarh. Assistance for repair of house being a poor" "For financial	100000	SDO (C) Narnaul
393	U.O. No. MSJE/1994/2022 dt. 01.09.2022	Smt. Kailashwati W/o Mahender Kumar R/o Mohalla d Sanghiwara Tehsil Narnaul Distt. Mahendergarh. "For financial Assistance for repair of house being a poor"	60000	SDO (C) Narnaul
394	U.O. No. MSJE/1998/2022 dt. 01.09.2022	Sh. Sunder Singh S/o Sardar Singh R/o Village Dohar d Kalan, Tehsil Narnaul Distt. Mahendergarh. "For financial Assistance for repair of house being a poor"	50000	SDO (C) Narnaul
395	U.O. No. MSJE/2002/2022 dt. 01.09.2022	Smt. Pushpa Devi W/o Vikram Singh R/o Village d Mandlana Tehsil Narnaul Distt. Mahendergarh. "For financial Assistance for repair of house being a poor"	60000	SDO (C) Narnaul
396	U.O. No. MSJE/2006/2022 dt. 01.09.2022	Sh. Brijesh Kumar Yadav S/o Sita Ram Yadav R/o Village Kuksi Tehsil & Distt. Mahendergarh. "For financial Assistance for repair of house being a poor person"	40000	SDO (C) Narnaul
397	U.O. No. MSJE/2018/2022 dt. 01.09.2022	Vikram Singh S/o Jagmal Singh R./o Village Kanwi Ki Dhani Tehsil Narnaul Distt. Mahendergarh. "Regarding giving Financial Assistance for the upbringing of her children and Study"	200000	SDO (C) Narnaul
398	U.O. No. MSJE/2022/2022 dt. 02.09.2022	Sh. Vijay Singh S/o Bhoop Singh R/o Village Rampura (Hudina) Tehsil Narnaul Distt. Mahendergarh. "For financial Assistance for repair of house being a poor person"	30000	SDO (C) Narnaul
399	U.O. No. MSJE/2026/2022 dt. 02.09.2022	Sh. Surender Kumar S/o Ramotar R/o Village Balaha d Kalan Tehsil Narnaul Distt. Mahendergarh. "For financial Assistance for repair of house being a poor person"	100000	SDO (C) Narnaul
400	U.O. No. MSJE/2030/2022 dt. 02.09.2022	Sh.Pawan Kumar S/o Om Prakash R/o Village Balaha d Kalan Tehsil Narnaul Distt. Mahendergarh. "For financial Assistance for repair of house being a poor"	50000	SDO (C) Narnaul
401	U.O. No. MSJE/2034/2022 dt. 02.09.2022	Sh. Lal Chand S/o Daya Ram R/o Village Dhani Bathotha Tehsil Narnaul Distt. Mahendergarh. "For financial Assistance for repair of house being a poor"	30000	SDO (C) Narnaul
402	U.O. No. MSJE/2038/2022 dt. 02.09.2022	Sh. Kanwar Singh S/o Jai Narain R/o Village Khaspur 1. Tehsil Narnaul Distt. Mahendergarh. "For financial Assistance for repair of house being a poor"	40000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
403	U.O. No. MSJE/2042/2022 dt. 02.09.2022	Kanishka Vashistha D/o Kishan Vashistha R/o Press Gali, d Gandhi Bazar, Narnaul Tehsil Narnaul Distt. Mahendergarh. "Regarding giving financial Assistance for the upbringing of her children and Study"	150000	SDO (C) Narnaul
404	U.O. No. MSJE/2046/2022 dt. 02.09.2022	Sh.Ajit Singh S/o Devdutt R/o Village Hudina Tehsil ed Narnaul Distt. Mahendergarh. "For financial Assistance for repair of house being a poor"	50000	SDO (C) Narnaul
405	U.O. No. MSJE/2058/2022 dt. 22.09.2022	Guru Ravidas Maha Sabha (Regd.), Narnaul (Regn. No. ed HR012201300G11), R/o Dhindasar, Narnaul, Guru Ravidas Ashram, Tehsil Narnaul, District Mahendergarh. "For Construction of Hall"	1000000	SDO (C) Narnaul
406	U.O. No. MSJE/2062/2022 dt. 22.09.2022	Suresh Kumar S/o Ramotar R/o Village Nangal Katha, ed Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person"	25000	SDO (C) Narnaul
407	U.O. No. MSJE/2066/2022 dt. 22.09.2022	Young Farmers Club, Dongra Ahir, Tehsil Kanina, District ed Mahendergarh. "For promote sports Activities"	500000	SDO (C) Kanina
408	U.O. No. MSJE/2070/2022 dt. 22.09.2022	Dakshin Haryana Sanskrtik Manch (Regd.) (Regn. No. d HR-012-2013-00D10) R/o B-3 Industrial Area, Nizampur Road, Narnaul, Tehsil Narnaul, District Mahendergarh. "For promote culture Activities"	250000	SDO (C) Narnaul
409	U.O. No. MSJE/2074/2022 dt. 22.09.2022	Gram jal Avm Swachhata Samiti R/o Honda Chowk Nizampur Road, Narnaul, Tehsil Narnaul, District Mahendergarh. (Regn. No 00071/2016). "For promote culture Activities"	100000	SDO (C) Narnaul
410	U.O. No. MSJE/2078/2022 dt. 22.09.2022	Smt. Prem W/o Sher Singh, R/o Mohalla Koliyan, 2 Narnaul, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor lady"	25000	SDO (C) Narnaul
411	U.O. No. MSJE/2082/2022 dt. 22.09.2022	Smt. Suman Devi W/o Akhilesh Yadav, R/o Mohalla Purani Mandi, Narnaul, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor lady"	50000	SDO (C) Narnaul
412	U.O. No. MSJE/2086/2022 dt. 22.09.2022	Smt. Mamta W/o Late Karan Singh, Village Saloni, Tehsil 4 Narnaul, District Mahendergarh."For financial assistance for repair of house being a poor lady"	40000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
413	U.O. No. MSJE/2090/2022 dt. 22.09.2022	Mahesh Kumar S/o Sagar Mal, Village Sihma, Tehsil 4 Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person"	40000	SDO (C) Narnaul
414	U.O. No. MSJE/2094/2022 dt. 22.09.2022	Neetu W/o Kailash Chand, Mohalla New colony Narnaul, 40.0 d Tehsil Narnaul, District Mahendergarh "For financial assistance for repair of house being a poor lady"	40000	SDO (C) Narnaul
415	U.O. No. MSJE/2098/2022 dt. 22.09.2022	Yogesh Kumar S/o Jagdish Prasad, #257 Behind new d Court, Narnaul, District Mahendergarh. "For financial assistance for medicines of treatment of liver being a poor person"	50000	SDO (C) Narnaul
416	U.O. No. MSJE/2102/2022 dt. 22.09.2022	Maniram S/o Imrat Lal, Village-Majra Kalan, Tehsil & 50, d District Mahendergarh. For financial assistance for repair of house being a poor person"	50000	SDO (C) mahindergar h
417	U.O. No. MSJE/2110/2022 dt. 22.09.2022	Anjali D/o Ram Naresh, Village- Silarpur, Tehsil 1,0 1 Narnaul, District Mahendergarh. "For financial assistance to meet Expenditure/Fees for Higher Education being a poor"	100000	SDO (C) Narnaul
418	U.O. No. MSJE/2106/2022 dt. 22.09.2022	Rattan Lal S/o Jagdev Singh, Moh. Salampura, Narnaul, 1,0 Tehsil - Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person."	100000	SDO (C) Narnaul
419	U.O. No. MSJE/2114/2022 dt. 22.09.2022	Omwati W/o Suresh, Village- Mandhana, Tehsil 35 Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor lady"	35000	SDO (C) Narnaul
420	U.O. No. MSJE/2118/2022 dt. 22.09.2022	Bhagoti Devi W/o Babu Lal, Moh. Kharkhari, Narnaul 50 Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor lady"	50000	SDO (C) Narnaul
421	U.O. No. MSJE/2122/2022 dt. 22.09.2022	Mamta Devi W/o Sanjay Kumar, Moh. Sangiwara, 25 Narnaul Tehsil - Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor la	25000	SDO (C) Narnaul
422	U.O. No. MSJE/2126/2022 dt. 22.09.2022	Suresh Kumar S/o Indaraj, Village- Raghunatpura, Tehsil 70 Narnaul, District Mahendergarh. "For financial assistance to compensate on death of buffalo being a poor person"	70000	SDO (C) Narnaul
423	U.O. No. MSJE/2130/2022 dt. 22.09.2022	Krishana Devi W/o Late. Som Dutt, Village- Dharson, 50 d Tehsil - Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor lady"	50000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
424	U.O. No. MSJE/2134/2022 dt. 22.09.2022	Radhey Shyam S/o Ram Sarup, Village-Mandlana, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person"	30000	SDO (C) Narnaul
425	U.O. No. MSJE/2138/2022 dt. 22.09.2022	Naveen Kumar S/o Ram Bhagwan, Village- Patikara, 30 d Tehsil - Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person"	30000	SDO (C) Narnaul
426	U.O. No. MSJE/2142/2022 dt. 22.09.2022	Rajinder Singh S/o Omkar Singh, Village-Kutbapur, Tehsil - Narnaul, District Mahendergarh. "For financial assistance to compensate on death of buffalo being a poor person"	70000	SDO (C) Narnaul
427	U.O. No. MSJE/2146/2022 dt. 22.09.2022	Sonu Devi W/o Yogesh Kumar, Moh. Gandhi Colony, Narnaul Tehsil-Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor lady"	35000	SDO (C) Narnaul
428	U.O. No. MSJE/2150/2022 dt. 22.09.2022	Mahipal S/o Kailash Chand, Moh. Kharkhari, Narnaul ed Tehsil - Narnaul, District Mahendergarh. "For Financial assistance for repair of house being a poor person"	50000	SDO (C) Narnaul
429	U.O. No. MSJE/2154/2022 dt. 22.09.2022	Bala Devi W/o Abhey Singh, Village-Barkoda, Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor lady"	30000	SDO (C) Narnaul
430	U.O. No. MSJE/2158/2022 dt. 22.09.2022	Prem Lata W/o Radhay Shyam R/o Daya Nagar, Narnaul, Tehsil Narnaul District Mahendergaerh. Financial assistance for repair of house being a poor person.	60000	SDO (C) Narnaul
431	U.O. No. MSJE/2162/2022 dt. 22.09.2022	Mahabir Singh S/o Sh. Phool Singh Village Chandpura Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person"	70000	SDO (C) Narnaul
432	U.O. No. MSJE/2170/2022 dt. 22.09.2022	Santosh W/o Sh. Surender R/o Shyam Colony Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person"	30000	SDO (C) Narnaul
433	U.O. No. MSJE/2174/2022 dt. 22.09.2022	Nihal Singh S/o Sh. Sita Ram R/o Moh. Peer Aga, Narnaul Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person"	35000	SDO (C) Narnaul
434	U.O. No. MSJE/2178/2022 dt. 22.09.2022	Sumitra W/o Roshan Lal R/o Vikash Nagar Narnaul, Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person"	30000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
435	U.O. No. MSJE/2182/2022 dt. 22.09.2022	Manju Devi W/o Amar Singh Moh. Peer Aga Narnaul, Tehsil Narnaul District Mahendergarh. "For financial assistance for repair of house being a poor person"	30000	SDO (C) Narnaul
436	U.O. No. MSJE/2186/2022 dt. 22.09.2022	Sushila Devi W/o Sh. Raman Lamba Village Garhi Ruthal Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person"	50000	SDO (C) Narnaul
437	U.O. No. MSJE/2190/2022 dt. 22.09.2022	Jamna Devi W/o Devi Singh Re Mohalla Chanduwara, 6 Narnaul Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor"	60000	SDO (C) Narnaul
438	U.O. No. MSJE/2194/2022 dt. 22.09.2022	Prem Devi W/o Banashi Ram Village Saloni Tehsil Narnaul, 8 District Mahendergarh. "For financial assistance compensate on death of buffalo being a poor lady"	80000	SDO (C) Narnaul
439	U.O. No. MSJE/2198/2022 dt. 22.09.2022	Jaswant Singh S/o Sh. Hardawari Lal Soni R/o Mohalla 5 Chanduwara, Narnaul Tehsil Narnaul, District to Mahendergarh. "For Financial assistance for repair of house being a poor.	50000	SDO (C) Narnaul
440	U.O. No. MSJE/2202/2022 dt. 22.09.2022	Rajender Kumar S/o Shiv Dayal R/o Mohalla Ganesh 2 Mehal, Narnaul Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor.	35000	SDO (C) Narnaul
441	U.O. No. MSJE/2206/2022 dt. 22.09.2022	Rajbala W/o Ramesh R/o Village Mokhuta Tehsil Narnaul, 2 District Mahendergarh. "For financial assistance for repair ed of house being a poor.	35000	SDO (C) Narnaul
442	U.O. No. MSJE/2214/2022 dt. 22.09.2022	Sh. Manish Kumar Yadav S/o Sh. Ajay Kumar Village Kutbapur Tehsil Narnaul, District Mahendergarh. "For 2 financial assistance to meet Expenditure/Fees for Higher Education being a poor person"	75000	SDO (C) Narnaul
443	U.O. No. MSJE/2218/2022 dt. 22.09.2022	Sh. Naresh Kumar S/o Sh. Roop Ram Village Kutbapur Tehsil Narnaul, District Mahendergarh. "For financial 2 assistance for repair of house being a poor person"	75000	SDO (C) Narnaul
444	U.O. No. MSJE/2222/2022 dt. 22.09.2022	Sh. Hari Ram S/o Sh. Chander Bhan Village Miya Ki Sarai Tehsil Narnaul, District Mahendergarh. "For financial 2 assistance for repair of house being a poor person"	50000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
445	U.O. No. MSJE/2230/2022 dt. 22.09.2022	Sh. Rajesh Kumar S/o Sh. Gurdyal Moh. Devsthan Tehsil Narnaul, District Mahendergarh. "For financial assistance 2 for repair of house being a poor person"	40000	SDO (C) Narnaul
446	U.O. No. MSJE/2234/2022 dt. 22.09.2022	Rajesh W/o Sh. Nitya Nand village Silarpur Tehsil Narnaul, District Mahendergarh. "For financial assistance for 2 treatment of cancer patient being a poor lady."	50000	SDO (C) Narnaul
447	U.O. No. MSJE/2238/2022 dt. 22.09.2022	Pawan Kumar S/o Sh. Gaya Prashad Pandey R/o Mohalla Gurunanakpura, Narnaul, Tehsil Narnaul, District 22 Mahendergarh. "For financial assistance for repair of house being a poor person"	30000	SDO (C) Narnaul
448	U.O. No. MSJE/2242/2022 dt. 22.09.2022	Rambilas S/o Sh. Ranjit Singh Village Nangal Katha Tehsil Narnaul, District Mahendergarh. "For financial assistance 22 for Physically Handicapped (house repair) being a poor person"	50000	SDO (C) Narnaul
449	U.O. No. MSJE/2246/2022 dt. 22.09.2022	Poonam w/o Hanuman Village District Mahendergarh. "For financial assistance for repair of house being a poor person."	60000	SDO (C) Narnaul
450	U.O. No. MSJE/2254/2022 dt. 29.09.2022	Vijay Pal S/o Sh. Dalip Singh, Village Chandpura, Tehsil- Narnaul, District Mahendergarh. "For financial assistance. for repair of house being a poor person"	60000	SDO (C) Narnaul
451	U.O. No. MSJE/2258/2022 dt. 29.09.2022	Lal Singh S/o Sh. Harchand, Village Dublana, Tehsil- Narnaul, District Mahendergarh. "For financial assistance, for repair of house being a poor person"	50000	SDO (C) Narnaul
452	U.O. No. MSJE/2262/2022 dt. 29.09.2022	Naveen Kumar S/o Devanand Village Khatripur Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person"	50000	SDO (C) Narnaul
453	U.O. No. MSJE/2266/2022 dt. 29.09.2022	Prem Sagar S/o Om Prakash R/o Moh. Indra Colony Tehsil - Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person"	50000	SDO (C) Narnaul
454	U.O. No. MSJE/2274/2022 dt. 29.09.2022	Subhash Chand S/o Sh. Balbir, Village Brahambass, Tehsil - Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person"	100000	SDO (C) Narnaul
455	U.O. No. MSJE/2278/2022 dt. 29.09.2022	Vinod Kumar S/o Sh. Ghasi Ram, R/o Mohalla Malitibba, Narnaul, Tehsil - Narnaul, District Mahendergar. "For financial assistance for repair of house being a poor"	40000	SDO (C) Narnaul

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
456	U.O. No. MSJE/2286/2022 dt. 29.09.2022	Dheeraj Soni S/o Sh. Rajender Kumar R/o Moh. Mishrawara, Narnaul Tehsil Narnaul, District Mahendergarh. "For financial assistance for repair of house being a poor person"	60000	SDO (C) Narnaul
457	U.O. No. MSJE/2290/2022 dt. 29.09.2022	Prem Kumar S/o Nitya Nand Lakhera R/o Pull Bazar, Narnaul Tehsil - Narnaul, District Mahendergarh. "Tor financial assistance for medicines of his treatment being a poor person"	60000	SDO (C) Narnaul
458	U.O. No. MSJE/2302/2022 dt. 29.09.2022	Nisha Saluja W/o Sh. Lalit Saluja R/o Camp, Jhawahar Nagar, Panipat. Tehsil & Distt. Panipat. "For financial assistance for repair of house being a poor lady"	50000	SDO (C) Panipat
459	U.O. No. MSJE/2298/2022 dt. 29.09.2022	Rajesh Kumar S/o Sh. Shadi Lal R/o Shanti Nagar Model Town, Panipat. Tehsil & Distt. Panipat "For financial 2 assistance for repair of house being a poor person"	200000	SDO (C) Panipat
460	U.O. No. MSJE/2294/2022 dt. 29.09.2022	Muskan Oberoi D/o Sh. R. Rana Oberoi, H.No. 171 Shanti Nagar Model town, Panipat Tehsil & Distt. Panipat. 2 "For financial assistance to meet Expenditure/Fees for Higher Education being a poor"	50000	SDO (C) Panipat
461	U.O. No. MSJE/2282/2022 dt. 29.09.2022	Ashok Kumar S/o Balbir R/o Village Brahman Patti, Hatho Tehsil Narwana Distt. Jind. "For financial assistance for repair of house being a poor person"	200000	SDO (C) Narwana
462	U.O. No. MSJE/2014/2022 dt. 01.09.2022	Sh. Rajesh Kumar S/o Sh. Chet Ram R/o Village Jeetgarh 2.0 Tehsil & Distt. Jind. "For financial Assistance for repair of house being a poor"	200000	SDO (C) Jind
463	U.O. No. MSJE/2010/2022 dt. 01.09.2022	Smt. Rekha Devi W/o Rajesh Kumar R/o Village Naya Gaon Tehsil Kosli Distt. Rewari "For Assistance for repair of house being a poor"	150000	SDO (C) Kosli
464	U.O. No. MSJE/2250/2022 dt. 22.09.2022	Babli W/o Sulinder Kumar Village Paposa Teshil Bawani Khera District Bhiwani. "For financial Assistance for repair of house being a poor"	100000	SDO (C) Bawani Khera

Allocation of D.Q. sanctioned by Sh.Kamlesh Dhanda, Minister For the Year 2022-23				
Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O. No. 01 dt. 12.05.2022	Shradhanand Anathalya Trust, Karantal District Karnal, Haryana-132001.(Reg. No. 01130). " For organizing Cultural Programmes, and their activities Skill Training programmes, etc. for poor and needy peoples in the society."	500000.00	SDO (C) Karnal
2	U.O. No. 05 dt. 12.05.2022	Jat Kalyan Sabha, House No. B-146, Surya Vihar, Sector-4, Gurugram.(Reg. No. 1312). "For the construction of Rooms & repair of boundary wall."	1100000.00	SDO (C) Gurugram
3	U.O. No. 09 dt. 12.05.2022	Deepak Kumar S/o Desraj R/o Village Batta (Badiyal Patti), Block Kalayat District Kaithal. "For Financial assistance for repair of house being poor."	100000.00	SDO (C) Kalayat
4	U.O. No. 13 dt. 12.05.2022	Indira Gandhi (PG) Mahila Mahavidyalaya, Kaithal, Haryana-136027.(Regd. No. CBR/97/3555). For the repair of Rooms & Boundary Wall."	500000.00	SDO (C) Kaithal
5	U.O. No. 17 dt. 12.05.2022	Shri Sanatan Dharam Sabha, Sanatan Dharam Mandir, Kothi Gate, Kaithal (Regd. No. 00659). For the completion of Hall to be used by general public."	300000.00	SDO (C) Kalayat
6	U.O. No. 25 dt. 18.05.2022	Rakesh S/o Tejpal R/o Village Narwal Tehsil Rajound District Kaithal. "For financial assistance for medical treatment (Chronic Disease) being poor." Moniya D/o Satbir R/o Village Rohera, Pabara Patti, S Kaithal. "For financial assistance for repair of house being poor."	50000.00	SDO (C) Kalayat
7	U.O. No. 29 dt. 31.05.2022	Mahabrahman Dharamshala Trust, Kalayat District Kaithal (Regd. No. 1057). "For the renovation/maintenance of Building to be used by general public."	51000.00	SDO (C) Kalayat
8	U.O. No. 21 dt. 13.05.2022	Sandeep Rana S/o Sh. Mahipal R/o Garhi Patti near Choupal, Rajound District Kaithal. "For Financial assistance for medical treatment due to chonic disease being poor."	1100000.00	SDO (C) Kalayat
9	U.O. No. 33 dt. 18.05.2022	Mahabrahman Dharamshala Trust, Kalayat District Kaithal (Regd. No. 1057). "For the renovation/maintenance of Building to be used by general public."	100000.00	SDO (C) Kalayat
10	U.O. No. 49 dt. 17.07.2022	Joginder Singh S/o Kripal Singh R/o Village Batta, Lohri All Patti, Block Kalayat District Kaithal. "For Financial assistance for repair of house being poor."	200000.00	SDO (C) Kalayat
11	U.O. No. 53 dt. 20.07.2022	Sunil Kumar S/o Suresh Kumar R/o Village Kheri Sher Khan Block Kalayat District Kaithal. "For Financial assistance for purchase of sports equipments being poor preparation)."	50000.00	SDO (C) Kalayat
12	U.O. No. 45 dt. 19.07.2022	Sakhi Foundation (Ek choti si aasha) 156, Sarojni Colony, District Yamunanagar (Haryana)-135001 Regd. No. 00834. "For purchase of Swing Machines, Beauty Kits for mobile beauty parlour and beauty products for poor and needy women's in the society."	500000.00	SDO (C) Yamuna Nagar
13	U.O. No. 37 dt. 06.07.2022	Pale Ram S/o Shri Chand R/o Village Patheri, Tehsil Israna District Panipat. "For Financial assistance for repair of house being poor."	150000.00	SDO (C) Panipat

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
14	U.O. No. 41 dt. 06.07.2022	Amit S/o Ramniwas R/o Village Bhainswan Khurd Block Gohana District Sonapat. "For Financial assistance for medical treatment of Chonic disease being poor."	200000.00	SDO (C) Gohana
15	U.O. No. 57 dt. 26.07.2022	Harish Kumar S/o Raj Kumar R/o Village Kurar Tehsil Kalayat District Kaithal. "For Financial assistance for repair of house being poor."	50000.00	SDO (C) Kalayat
16	U.O. No. 61 dt. 03.08.2022	Haryana State Child Welfare Council, Bal Vikas Bhawan, Kothi No. 650, Sector-16D, Chandigarh (Regd. No. 1860, XXI). "For Purchase of Books for libraries, purchase of beautician products/kits and organizing of beautician training programme for the poor children of the society."	500000.00	SDO (C) Panchkula
17	U.O. No. 65 dt. 25.08.2022	Gurjjar Dharamshala, Near Brahma Sarovar, Kurukshetra (Haryana) (Regd. No. 0755)." For the construction of Kitchen and Dining Room to be used by general public."	2100000.00	SDO (C) Kurukshetra
18	U.O. No. 69 dt. 05.09.2022	Municipal Council (MC), Kaithal. "For construction of Hall in Dera Baba Paramhans Puri, Mata Mandir Mata Gate, Kaithal for use of general public."	500000.00	SDO (C) Kaithal
19	U.O. No. 73 dt. 06.09.2022	Satnarayan Ashram Parbhandhak Samiti, Village Kithana Block Rajound District Kaithal, (Haryana) (Regd. No. 00340)." For construction of Iron Shed in Satnarayan Ashram Parbhandhak Samiti for the use of general public."	51000.00	SDO (C) Kalayat
20	U.O. No. 77 dt. 06.09.2022	Deputy Commissioner, Kaithal, "For the construction of Boundary wall and Hall in Sports Stadium at Village Kheri Sheru Block & District Kaithal."	500000.00	XEN PR Kaithal
21	U.O. No.80 dt. 05.09.2022	Municipal Committee, Kalayat (Kaithal). (1)"For construction of Kalayat Mini Secretariat." two bus stop shelter in (2)"For construction of one bus stop shelter in Ramgarh Road nearby Maharana Pratap Community Kalayat."	300000.00	SDO (C) Kalayat
22	U.O. No. 83 dt. 13.09.2022	Bajinder Singh S/o Ram Phal R/o Village Sishmor, Sisle Sishmor Block & District Kaithal "For Financial assistance for repair of house being poor.	50000.00	SDO (C) Kaithal
23	U.O. No. 87 dt. 13.09.2022	Nishikant Sharma S/o Padam Nath Sharma R/o Ward No. 12, Railway Road, Near OBC Bank Block Kalayat District Kaithal "For Financial assistance for repair of house being poor"	200000.00	SDO (C) Kalayat
24	U.O. No. 91 dt. 13.09.2022	Rishi Pal S/o Banka Singh R/o Ward No. 7, Rajput Choupal, Kalayat District Kaithal "For Financial assistance for medical treatment (canceer patient) being poor.	25000.00	SDO (C) Kalayat
25	U.O. No.95 dt. 13.09.2022	Saroj Devi W/o Late Sh. Mahender R/o Ward No. 8, Kapil Muni Road, Kalayat, District Kaithal. "For Financial assistance for repair of house being poor."	50000.00	SDO (C) Kalayat
26	U.O. No. 99 dt. 13.09.2022	Ravinder Kumar S/o Rikhi Ram R/o House No. 41/3, Block 72, Rajound District Kaithal "For Financial assistance for repair of house being poor"	25000.00	SDO (C) Kalayat

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
27	U.O. No. 103 dt. 13.09.2022	Goga Medi Samiti, VPO Rajound District Kaithal(Reg. No. 01466) "For the repair of boundary wall to be use by general public"	51000.00	SDO (C) Kalayat
28	U.O. No. 111 dt. 16.09.2022	Shree Aggarsain Seva Sadan, Anaj Mandi, Kalayat District Kaithal (Regd. No. 01242) "For construction of Building for office use."	1100000.00	SDO (C) Kalayat
29	U.O. No. 107 dt. 13.09.2022	Jat Dharamshala, Bye pass road, Palwal Tehsil & District Palwal (Reg. No. 00144) For the construction of Building and purchase of Computers/Furnitures for office use."	1100000.00	SDO (C) Palwal
30	U.O. No. 115 dt. 28.09.2022	Deputy Commissioner, Kaithal. "For construction of Gali from the house of Sh. Chotu Ram S/o Sh.Leela Ram to Sh. Naresh S/o Sh. Fateh Singh house at Village Kakout Tehsil & District Kaithal"	200000.00	BDPO Kaithal
31	U.O. No. 121 dt. 03.10.2022	Deputy Commissioner, Kaithal. "For construction of Ambedkar Bhawan in Songri Road at Village Taragarh Block Rajound District Kaithal	1100000.00	XEN PR Kaithal
32	U.O. No.118 dt. 30.09.2022	Deputy Commissioner, Kaithal. "For construction of Shed in Maharana Pratap Community Centre Village Dumara Block Kalayat District Kaithal."	200000.00	SDO (C) Kalayat
33	U.O. No.144 dt. 07.11.2022	Deputy Commissioner, Kaithal. "For construction of Gali from the house of Rohtas S/o Madwa to Partap S/o Shrichand house in Village Kailram (Kala Patti) Block Kalayat District Kaithal."	200000.00	SDO (C) Kalayat
34	U.O. No. 147 dt. 07.11.2022	Deputy Commissioner, Kaithal. "For construction of Gali from the house of Balbir Singh to Sukhbir S/o Gita house in Village Kailram (Kala Patti) Block Kalayat District Kaithal."	200000.00	SDO (C) Kalayat
35	U.O. No. 150 dt. 21.11.2022	Raj Kumar S/o Hukam Chand R/o Village Kithana (Nathwan Patti), Block Rajound, District Kaithal. assistnace for repair of house being poor"	50000.00	SDO (C) Kalayat
36	U.O. No. 128 dt. 04.10.2022	Jogender Pal S/o Rattan Dutt R/o Village Karera Khurd Tehsil Jagadhari District Yamuna Nagar. "For financial assistnace for repair of house being poor"	50000.00	SDO (C) Jagadhri
37	U.O. No. 132 dt. 04.10.2022	Anita Kalra W/o Bankey Bihari Kalra R/o House No. 328, Model Town, Jagadhari, District Yamuna Nagar "For financial assistance for repair of house being poor"	50000.00	SDO (C) Jagadhri
38	U.O. No. 136 dt. 04.10.2022	Rubal S/o Late Sh.Naresh Kumar R/o Choudhary Colony, Azad Nagar, Jagadhari, District Yamuna Nagar "For financial assistnace for repair of house being poor"	50000.00	SDO (C) Jagadhri
39	U.O. No. 140 dt. 04.10.2022	Umair S/o Shakil R/o Shadipur Tehsil Jagadhari, District Yamuna Nagar "For financial assistnace for repair of house being poor"	50000.00	SDO (C) Jagadhri
40	U.O. No. 124 dt. 04.10.2022	Shree Radhey Gau Sewa Samiti Village Jodhpur, Rattipur near Omaxe City, Palwal Reg. No. 00607. "For the purchase of fodder for gaushala"	200000.00	SDO (C) Palwal

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5

Allocation of D.Q. sanctioned by Sh. Banwari Lal, Minister For the Year 2022-23				
Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	UO No. P. Secy/Coop/2022-23/01 Dt. 24.05.2022	Dr. Bhimrav Ambedkar Youva Sewa Samiti, Badhawar, B/ Tehsil Barwala, Tehsil Barwala, Distt. Hisar (Regd. Dt. No.00084). "For construction/completion of Ambedkar Bhawan, VPO, Badhawar, Tehsil Barwala, Distt. Hisar."	2100000	SDO (C) Barwala
2	UO No. P. Secy/Coop/2022-23/03 Dt. 03.06.2022	Sarpanch, Gram Panchayat, Kolana Block Khol District Rewari. "For construction of rasta from H/o Ex- Sarpanch Ghanshyam to Pond (Johar Tal) for use of general public."	400000	XEN (PR) Rewari
3	UO No. P. Secy/Coop/2022-23/11 Dt. 03.06.2022	Sarpanch, Gram Panchayat, Kasoli Block Dharuhera District Rewari. "For construction of rasta from Phirni to Shahid Vikram House for use of general public."	1500000	XEN (PR) Rewari
4	UO No. P. Secy/Coop/2022-23/07 Dt. 03.06.2022	The Baba Daya Dass Multi Purpose Society (Regd. No. 2525) Village Dhanana Tehsil & District Bhiwani. "For construction of Valmiki Bhawan in village Dhanana- III."	500000	SDO (C) Bhiwani
5	UO No. P. Secy/Coop/2022-23/05 Dt. 03.06.2022	Civil Secretariat Cricket Association, Haryana (Chandigarh) House No. 116A, Sector-19, Old Housing Board, Panchkula, Haryana (Regd. No. 00623/2020). "For purchase of Sports Kits, Equipments/dresses for promotion of sports activities."	200000	SDO (C) Panchkula
6	UO No. P. Secy/Coop/2022-23/09 Dt. 03.06.2022	Ms. Isha D/o Sh. Ashok Kumar Village Tihara P.O.Bawal District Rewari. "For financial assistance purchase of sports equipments etc. being a poor Girl."	100000	BDPO Bawal
7	UO No. P. Secy/Coop/2022-23/13 Dt. 10.06.2022	Gram Panchayat, Kamalpur District Rewari. "For costruction of rasta from H/o Ramphal to main rasta."	270000	XEN (PR) Rewari
8	UO No. P. Secy/Coop/2022-23/15 Dt. 10.06.2022	Gram Panchayat, Rampura District Rewari. "For costruction of Gali No. II in Mayur Vihar, Rampura from H/o Sh. Om Parkash to H/o Sh. Sachin Gupta."	270000	XEN (PR) Rewari
9	UO No. P. Secy/Coop/2022-23/17 Dt. 10.06.2022	Baba Kundandas Jansewa Trust Kanuka (Regd. No. 2370/082021), Tehsil Bawal, District Rewari. "For purchase of sports equipment & promotion of cultural activities etc."	300000	SDO (C) Bawal
10	UO No. P. Secy/Coop/2022-23/19 Dt. 29.06.2022	Dr. Bhimrao Ambedkar Yuva Sangathan (07673), Nissing District Karnal. "For construction Hall for use of general public."	1100000	SDO (C) Karnal
11	UO No. P. Secy/Coop/2022-23/21 Dt. 22.07.2022	Mata Rama Bai Samajik Utthan Sanstha (Regd. No. 00903), Gali No. 3, Azad Nagar, Rewari District Rewari. "For installation of Library and purchase of books & Stationery etc. for use of general public."	500000	SDO (C) Rewari
12	UO No. P. Secy/Coop/2022-23/23 Dt. 22.07.2022	Principal, Ahir College (Affiliated), Rewari District Rewari. "For development of Cricket ground & installation of Net practice set 7 boundary wall for use of students."	1000000	SDO (C) Rewari
13	UO No. P. Secy/Coop/2022-23/25 Dt. 22.07.2022	Gram Panchayat, Nangal Shahbajpur, Tehsil Bawal District Rewari. "For construction of rasta from PWD Road to H/o Raman Saini for use of general public."	500000	BDPO Bawal

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
14	UO No. P. Secy/Coop/2022-23/27 Dt. 22.07.2022	Gram Panchayat, Khera Murar, Block Bawal, District Rewari. "For construction of rasta from main road to H/o Shyamlal Pandit S/o Sh. Prabhati Lal for use of general public."	200000	SDO (C) Bawal
15	UO No. P. Secy/Coop/2022-23/29 Dt. 22.07.2022	Vivekanand S/o Sh. Krishanavtar R/o Village Khol Tehsil Manethi District Rewari. "For Financial assistance for treatment of himself (Cancer Patient) being a poor person."	50000	BDPO Manethi
16	UO No. P. Secy/Coop/2022-23/31 Dt. 22.07.2022	Ratan Lal S/o Sh. Mata Din R/o Village Patuhera District Rewari. "For Financial assistance for repair of house being a poor person."	40000	SDO (C) Bawal
17	UO No. P. Secy/Coop/2022-23/33 Dt. 01.08.2022	Gram Panchayat, Panchour, District Rewari. "For laying of IPB tiles in SC choupal chowk for use of general public."	540000	XEN (PR) Rewari
18	UO No. P. Secy/Coop/2022-23/35 Dt. 16.08.2022	Gram Panchayat, Village Naraiapur, District Rewari. "For construction of rasta from PWD Road to the F/o Satpal S/o Sh. Kavar Singh for use of general public."	200000	XEN (PR) Rewari
19	UO No. P. Secy/Coop/2022-23/37 Dt.16.08.2022	Gram Panchayat, Village Bagthla, District Rewari. "For construction of rasta from plot of Sh. Kartar Singh to Main Rasta."	100000	XEN (PR) Rewari
20	UO No. P. Secy/Coop/2022-23/39 Dt.18.08.2022	Gram Panchayat, Tankri District Rewari, "For construction of rasta from Shamshanghat to Jitpal ki Dhani for use of general public."	800000	XEN (PR) Rewari
21	UO No. P. Secy/Coop/2022-23/41 Dt.18.08.2022	Gram Panchayat, Kharsanki District Rewari. "For construction of rasta from phirni to shivdham via Shiv Prachin Mandir for use of general public."	800000	XEN (PR) Rewari
22	UO No. P. Secy/Coop/2022-23/49 Dt.31.08.2022	Gram Panchayat, Village Kheda Murar, District Rewari. "For completion of remaining rasta from main road to H/o Pandit Shyam Lal."	60000	SDO (C) Bawal
23	UO No. P. Secy/Coop/2022-23/51 Dt.31.08.2022	Gram Panchayat, Village Nangal Shahbajpur, District Rewari. "For renovation of BC Dharamshala i.e. Roof, door, window, white wash and earth filling in chowk etc."	500000	SDO (C) Bawal
24	UO No. P. Secy/Coop/2022-23/53 Dt.31.08.2022	Gram Panchayat, Village Alawalpur, District Rewari. "For construction of gali from main road to Gunwal Haveli."	120000	SDO (C) Bawal
25	UO No. P. Secy/Coop/2022-23/55 Dt.31.08.2022	Gram Panchayat, Village Nangal Shahbazpur, District Rewari. "For construction of gali from main road to Ex Sarpanch Heera Singh."	200000	SDO (C) Bawal
26	UO No. P. Secy/Coop/2022-23/57 Dt.01.09.2022	The Secretary, Shri Bhagwat Bhakti Ashram Trust, Rampura, Rewari (Regd. No. 00339 of 2015). "For construction of Hall and other development activities."	2000000	SDO (C) Rewari
27	UO No. P. Secy/Coop/2022-23/43 Dt.18.08.2022	Maharishi Balmiki Mandir-Cum-Dharamshala Charitable Trust (Regd. No. 46), Near Char Kutub Gate, Barwala Road, Hansi District Hisar. "For construction of Maharishi Bhagwan Balmiki Dharamshala for use of general public."	1100000	SDO (C) Hansi

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
28	UO No. P. Secy/Coop/2022-23/45 Dt.18.08.2022	Dr. Ambedkar Education and Social Academy (Regd. No. 079220), village Gonder District Karnal. "For construction of Dr. Bhim Rao Ambedkar Library and t. purchase of books & Stationery etc. for use of general public."	1000000	SDO (C) Karnal
29	UO No. P. Secy/Coop/2022-23/47 Dt.18.08.2022	Shri Tularam Geeta Vidya Mandir Varishth Madhyamik Vidyalaya (Regd. No. 1255 MWT/12/BOSE/2017). Village Pinangwan District Nuh. "For purchase of computers for E-Library, Sports equipments construction of boundary wall etc."	1500000	SDO (C) Nuh
30	UO No. P. Secy/Coop/2022-23/59 Dt.14.09.2022	Amateur Kabaddi Association (Regd. No. 02346/2017), 5 Dalal Residency Near Tikona Parkm Charkhi Dadri. "For organization of State level Kabaddi Championship etc."	500000	SDO (C) Charkhi Dadri
31	UO No. P. Secy/Coop/2022-23/61 Dt.14.09.2022	Sant Garibdass Foundation (Regd. No. 06/015/2013/00226), Sant Garibdass Market, Ambedkar Chowk, Jhajjar. "For organization of Health Camp, distribution of medicines, blankets & sewing machine for poor and needy people of society at Tankri Dham, Tehsil Bawal District Rewari"	200000	SDO (C) Jhajjar
32	UO No. P. Secy/Coop/2022-23/63 Dt.14.09.2022	Pragati Samaj Welfare Society (Regd. No. 02427), H. No. 48, Gali No. 3, Near Railway Fatak, Umara Road, Prem Nagar, Hansi, District Hisar. "For distribution of Stationery, clothes, medicines, food items etc. among poor and needy person of the society."	500000	BDPO Hansi
33	UO No. P. Secy/Coop/2022-23/65 Dt.14.09.2022	Dr. Bhim Rao Ambedkar Mool Niwasi Samiti (Regd. No. 2188/2017) Village Kheri Gujjar, Tehsil Ganaur Distict Sonipat. "For construction of Dr. Bhim Rao Ambedkar Bhawan for use of general public"	1100000	BDPO Ganaur
34	UO No. P. Secy/Coop/2022-23/67 Dt.04.10.2022	Rajkiya Aadarsh Sanskriti Varishth Madhyamik Vidyalaya, Village Garhi Bolni, Teshsil Bawal, District Rewari. "For installation of 5 KW Solar Panel & R.O. Water Cooler for use of school children etc."	400000	SDO (C) Bawal
35	UO No. P. Secy/Coop/2022-23/69 Dt.06.10.2022	Manav Sewa Charitable Society(Regd. No.S/51827/2005), Gramoday Bhawan, Village Gondar District Karnal. "For installation of lift for use of general public"	500000	SDO (C) Karnal
36	UO No. P. Secy/Coop/2022-23/71 Dt.06.10.2022	Swami Amardev Ashram Trust (Regd. No.21), Pataudi, District Gurugram. "For completion of Auditorium for use of general public"	2000000	SDO (C) Pataudi
37	UO No. P. Secy/Coop/2022-23/73 Dt.06.10.2022	Sant Shiromani Durbalnath Shiksha Sadan (Regd. No.6890), Khatik Samaj,Rohtak. "For construction of Hostel for use of poor SC student etc."	2100000	SDO (C) Rohtak
38	UO No. P. Secy/Coop/2022-23/75 Dt.11.10.2022	District Bar Association, Rewari "For installation of lift at Lawyer's Chamber Block-II for use of general public"	1000000	SDO (C) Rewari

Allocation of Discretionary Grants Sanctioned by Dr. Kamal Gupta, Hon'ble Urban Local Bodies Minister Haryana for the financial year 2022-23				
Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.ULBM /2022/382 dt. 18.05.2022	Shri Madav Jan Sewa Nayas, Village Pattikalyand, Tehsil Samalkha, District Panipat (Regd. No. 1198)."For completion of constructing building at Village Pattikalyana, Tehsil Samalkha, District Panipat."	500000	SDO(C) Samalkha
2	U.O.No.ULBM /2022/414 dt. 27.06.2022	Bharat Vikas Parishad, Uklana Mandi, District Hisar.(RegdNo. 1052) For construction of Library.	200000	SDO (C) Barwala
3	U.O.No.ULBM /2022/418 dt. 27.06.2022	Bharat Vikas Parishad, Keshav Shakha, Hisar. (Regd.No S-2272/1963)"For Purchase Van/Ambulance. for use of General Public."	200000	SDO (C) Hisar
4	U.O.No.ULBM /2022/426 dt. 27.06.2022	Shivalik Shiksha Samiti, VPO Ladwa, Tehsil & District Hisar.Shakha, Hisar. (Regd.No.of multi purpose VPO Ladwa, Tehsil & District Hisar. (Reg. No. HR012201400819) " To Meet out expenditure incurred for Providing free education to the poor students residing in Jhuggi Jhopris/slum areas."	100000	SDO (C) Hisar
5	U.O.No.ULBM /2022/430 dt. 27.06.2022	Shakti Upasna Trust Hisar. (Regd. No.5237)*For the renovation/maintenance of Mahila Gym Hall and Sant Niwas alongwith Annapurna Hall. for use of General public."	200000	SDO (C) Hisar
6	U.O.No.ULBM /2022/451 dt. 27.06.2022	Aggarwal Sewa Samiti U.E.-II, House No. 609, Near Gayatri Atta Chakki, U.E.-II, Hisar. (Regd. No. HR012201400628) " To Promote social activities by organizing camp for the marriages of poor girls & to Purchase books for poor students."	200000	SDO (C) Hisar
7	U.O.No.ULBM /2022/459 dt. 27.06.2022	Bhartiya Bisnoi Jeev Raksha, Village Budhakhera, Tehsil Uklana Mandi, District Hisar. (Regd.No.211) "For construction of shed in BHARTIYA BISNOI JEEV RAKSHA for protection of ill and disabled cows."	200000	SDO (C) Uklana Mandi
8	U.O.No.ULBM /2022/463 dt. 27.06.2022	Shree Balaji Gaushala Samiti, Gaushala Road, Village Mangali, Tehsil & District Hisar (Regd No, 26) " To Purchase fodder for cows."	1100000	SDO (C) Hisar
9	U.O.No.ULBM /2022/467 dt. 27.06.2022	Maharaja Aggarsain Charitable Trust Hospital, Hisar. (Regd No.20688.) "For Completion of constructing rooms for use of General Public."	200000	SDO (C) Hisar
10	U.O.No.ULBM /2022/471 dt. 29.06.2022	Valmiki Ambedker Jagriti Mission, Professor Colony, Balasmand road, Hisar. (Regd.No. 01047) "For Maintenance and repair of rooms."	200000	SDO (C) Hisar
11	U.O.No.ULBM /2022/475 dt. 29.06.2022	Government Senior Secondary School, Village Sarsod-Bichpari, Tehsil Barwala. District Hisar. For Purchase of R.O & water Cooler."	100000	SDO (C) Barwala

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
12	U.O.No.ULBM /2022/479 dt. 29.06.2022	Guru Dronacharya Girls College, Mandi Adampur, District Hisar. (Affiliation No.313) "For Maintenance and repair of rooms."	200000	SDO (C) Adampur
13	U.O.No.ULBM /2022/499 dt. 29.06.2022	Shree Digamber Jain Panchayat, Nagori Gate, Hisar. (Regd. No. 190/2007-08)." To Purchase of equipment, furniture for the charitable Aushdhayala and physiotherapy Centre run by Shree Digamber Jain Panchayat."	250000	SDO (C) Hisar
14	U.O.No.ULBM /2022/503 dt. 29.06.2022	Shree Ramleela Committee Katla, Hisar, (Regd. No.266) "For organizing Cultural Activities."	250000	SDO (C) Hisar
15	U.O.No.ULBM /2022/507 dt. 29.06.2022	Bharat Mata Trust,8-A, MC Colony Hisar.(Regd.No.968/1/655/4215) "For Maintenance and repair of rooms to be used by General Public."	200000	SDO (C) Hisar
16	U.O.No.ULBM /2022/511 dt. 29.06.2022	Punjabi Welfare Society, Hisar. (Regd. No. 01182) "For completion of constructing rooms in Punjabi Bhawan to be used by General Public."	500000	SDO (C) Hisar
17	U.O.No.ULBM /2022/514 dt. 29.06.2022	Shree Kajla Dhaam Sewa Samiti Trust, Hisar. (Regd. No.662) "For Completion of constructing rooms for General Public."	100000	SDO (C) Hisar
18	U.O.No.ULBM /2022/518 dt. 29.06.2022	Hisar Association of the Deaf, Hisar, (Regd.No.02407) "To Promote Cultural/Sports activities."	100000	SDO (C) Hisar
19	U.O.No.ULBM /2022/525 dt. 13.07.2022	Sant Shiromani Shree Guru Ravidass Mahasabha, Hisar.(Regd.No.HR-12-01933/2016)."For constructionof Guru Ravidass Girls Hostel."	500000	SDO (C) Hisar
20	U.O.No.ULBM /2022/529 dt. 13.07.2022	Krishna Nagar Phase- 1 Park Vikas Samiti, Krishna Nagar Phase-1(Najdik Purana Bijlighar).	200000	SDO (C) Hisar
21	U.O.No.ULBM /2022/545 dt. 13.07.2022	Shree Guru Ravidass Mahasabha, Patel Nagar, Unit (Camp), Hisar.(Regd. No. HR/12/2020/01635."For repair & Renovation of Dharamshala Bhawan."	200000	SDO (C) Hisar
22	U.O.No.ULBM /2022/557 dt. 13.07.2022	Manav Kalyan: Welfare Society, House No. 17-18, Street Number 30, Patel Nagar, Hisar. (Reg. No. HR12202101605. "To meet out expenditure to be incurred for purchase of books, school dresses, school bags, study material, clothes & food items to the poor children."	200000	SDO (C) Hisar
23	U.O.No.ULBM /2022/561 dt. 13.07.2022	Shree Yog Bhagwan Krishan Kapila Gaushala, Shakti Nagar, Hisar. (Reg. No. 8601). For Purchase of Fodder for cows & Construction of Shed."	400000	SDO (C) Hisar
24	U.O.No.ULBM /2022/569 dt. 13.07.2022	Guru Sewa Foundation, #222A, Ward No. 2, Sirsa Road New Grain Market Hisar. (Reg.No. 19306) "For purchase of Fodder and purchase of medicines for cows,"	500000	SDO (C) Hisar
25	U.O.No.ULBM /2022/573 dt. 13.07.2022	Sant Shiromani Guru Kabir Dass Dharamshala Sewa Samiti, Bhagat Singh Nagar, Ward No.8, Gali No.4, Hisar.(Reg.No.03115.) "For repair of Dharamshala.	200000	SDO (C) Hisar

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
26	U.O.No.ULBM /2022/581 dt. 13.07.2022	Bharat Vikas Parshad, Vivekanand Shakha, Hisar.(Regd. No.2735) "For organizing Health Camps and to promote cultural activities.	200000	SDO (C) Hisar
27	U.O.No.ULBM /2022/589 dt. 13.07.2022	Shree Agarsain Foundation, Agroha, District Hisar. (Regd.No.S/45993).»For construction of building at Agroha Shakti Peeth."	500000	SDO (C) Hisar
28	U.O.No.ULBM /2022/597 dt. 13.07.2022	Churamani Vishnudevi Maternity Hospital, Delhi Road, Camp Chawk, Hisar. (Regd.No. 479) "For repair of Building &	1000000	SDO (C) Hisar
29	U.O.No.ULBM /2022/605 dt. 13.07.2022	Purchase of new Bed & Instruments." Akhil Bhartiya Shree Vekunthnath Sewa Dharmarth Trust Vrindaban, 1336-37, Sector-14, Hisar.(Regd.No.AACTA8982H2021101. "For installation of Solar Plants.	500000	SDO (C) Hisar
30	U.O.No.ULBM /2022/438 dt. 27.06.2022	Bal Sanskar Valley Public Senior Secondary School, Village Surehli, Tehsil Kosli, District Rewari. (Reg. No.2708/RWR/12th /BOSE/2016) "To Promote cultural activities."	500000	SDO (C) Kosli
31	U.O.No.ULBM /2022/483 dt. 29.06.2022	Baba Mukteshwar puri Gaushala, Opp Telephone Exchange, Thana Road Village Kosli, Tehsil Kosli, District Rewari.(Reg.No. HR-00929/2016) *For construction of sheds and floors	250000	SDO (C) Kosli
32	U.O.No.ULBM /2022/442 dt. 27.06.2022	Chandigarh Journalists Association, #3006,Tribune Friends Apts, Sector SOD, Chandigarh. (Red.No.484) "To promote social/cultural activities & organizing training programmes for the skill development of the member of association."	400000	SDO (C) Panchkula
33	U.O.No.ULBM /2022/487 dt. 29.06.2022	ECO Club, Ward No.7, Siwani Mandi, Tehsil Loharu, District Bhiwani (Regd.No. 1395)"For organizing Health Camps and to promote cultural activities."	500000	SDO (C) Siwani Mandi
34	U.O.No.ULBM /2022/491 dt. 29.06.2022	Gurudwara Singh Sabha, Ladwa, District Kurukshetra.(Reg.No.093) "For Construction of Community Centre for General Public."	500000	SDO (C) Ladwa
35	U.O.No.ULBM /2022/495 dt. 29.06.2022	District Bar Association Jagadhri, District Yamuna Nagar (Reg.No.049/2005-06) "For purchase of furniture, E-Library Software & books for library.	500000	SDO (C) Jagadhri
36	U.O.No.ULBM /2022/422 dt. 27.06.2022	Shri Subhash Chander S/o Late Shri Budhram, House No.658, Gali No. 3, Bawani Enclave, Gurugram. "For repair/maintenance of the house being poor."	100000	SDO (C) Gurugram
37	U.O.No.ULBM /2022/585 dt. 13.07.2022	Sanskritik Gaurav Sansthan, Gurugram. (Reg.No. 6634). "To promote social/cultural activities."	200000	SDO (C) Gurugram

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
38	U.O.No.ULBM /2022/593 dt. 13.07.2022	Haryana Pradesh Vaish Mahasammelan Plot. No.3 Opposite Pooja Marble Sheetla Mata Road, Gurugram. (Regd. No.HR-018/2017/03003). "To promote of cultural activities & purchase plants for plantation in the Society	500000	SDO (C) Gurugram
39	U.O.No.ULBM /2022/434 dt. 27.06.2022	Haare Ka Sahara Charitable Trust, House No.2 Ward No.3, Bansal Colony, Sirsa.(Regd. No. 10929)"To Promotecultural/social activities, organize blood donation camps and to purchase of books/uniforms for poor students."	500000	SDO (C) Sirsa
40	U.O.No.ULBM /2022/455 dt. 27.06.2022	Vilakshana ek Sarthak Pahal Samiti, Village Ajayab, Tehsil Meham, District Rohtak. (Regd. No. 02314) "To promote social/cultural activities."	100000	SDO (C) Meham
41	U.O.No.ULBM /2022/537 dt. 13.07.2022	Tilak Raj S/o Shri Vishan Dass, House No. 233, Housing Board Colony, Rohtak. "For Financial assistance for repairing of house being poor/needy person."	100000	SDO (C) Rohtak
42	U.O.No.ULBM /2022/565 dt. 13.07.2022	Chaubisi Parivar Rohtak, Shop No.8, Singla Market, Railway Road Rohtak (Regd.No.HR/14/2018/02478). "To meet out expenditure incurred for providing free education to the poor students, organizing Health Camps, to promote cultural activities & to Promote social activities by organizing camp for the marriages of poor girls.	1100000	SDO (C) Rohtak
43	U.O.No.ULBM /2022/601 dt. 13.07.2022	Indian Medical Association, Rohtak, IMA House, Northern Bye Pass, Rohtak. (Reg.No. HR018/2015/02488). "For organizing Health Camps, Health Awareness seminars, Health Awareness Rallies, Vaccination camps & Blood Donation Camps	1100000	SDO (C) Rohtak
44	U.O.No.ULBM /2022/533 dt. 13.07.2022	Maharaja Agarsain Parivar, Main Bazar, Ballabgarh, District Faridabad.(Regd.No. HR019/2019/03084."For repair/maintenance of Building.	200000	SDO (C) Ballabgarh
45	U.O.No.ULBM /2022/553 dt. 13.07.2022	Bharat Vikas Parishad Social Welfare Trust, Site-2, Sector8, Faridabad. (Reg.No. 10847) *For Establishment of non-invasive Cardiac Lab.	1100000	SDO (C) Faridabad
46	U.O.No.ULBM /2022/577 dt. 13.07.2022	Haryana Kickboxing Association, Faridabad.(Regd.No.HR-019/2014/01180) "For promote Kick boxing sports through giving training & also to promote Social/Cultural activities	500000	SDO (C) Faridabad
47	U.O.No.ULBM /2022/541 dt. 13.07.2022	Shri Arun Kumar Jain S/o Shreepal Jain #1199/5 Rani Gali, Khari Kua, Sonipat,"For Financial assistance for repairing of house being poor/needy person."	100000	SDO (C) Sonipat

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
48	U.O.No.ULBM /2022/549 dt. 13.07.2022	Shri Satish Kumar S/o Shri Siya Ram, Village Rahara, Tehsil Assandh, District Karnal. "For Financial assistance for repairing of house being poor/needy person."	200000	SDO (C) Assandh
49	U.O.No.ULBM /2022/629 dt. 30.08.2022	Haryana Bharat Vikas Foundation, Hisar, (Regd.No. AAATH2713BE20214) District Hisar. "To organize free Eye Camp for the surgery of needy poor people.	200000	SDO (C) Hisar
50	U.O.No.ULBM /2022/641 dt. 30.08.2022	Shri Muni Giri Ji Maharaj Gau Dham Trust, Village Kirmara, District Hisar. (Reg. No.4/290/175-200/201).District Hisar. "To Purchase of fodder for Cows."	200000	SDO (C) Hisar
51	U.O.No.ULBM /2022/654 dt. 30.08.2022	Shree Gau Raksha Sewa Samiti, Near Railway Phatak, Agroha road, Barwala, District Hisar. (Reg. No.01152).District Hisar. "For completion of constructing Shed of the Gaushala."	200000	SDO (C) Barwala
52	U.O.No.ULBM /2022/666 dt. 30.08.2022	Aggarwal Mahila Vikas Samiti, #490, Urban Estate-2, Hisar.(Reg.No.01678) "To promote cultural activities & mass marriages of poor girls.	200000	SDO (C) Hisar
53	U.O.No.ULBM /2022/691 dt. 30.08.2022	Sanskriti Women Empowerment Society, DSS-29, Ground Floor, OPP. Axis Bank, Shopping Complex, Sector-13, Hisar. (Regd. No. 03071). *For organizing Health Camps for the check up of poor women and to promote cultural activities."	200000	SDO (C) Hisar
54	U.O.No.ULBM /2022/633 dt. 30.08.2022	Sudershan Foundation Charitable Trust, Yamuna Nagar (Regd. No. 11971). "For organizing Health Camps in Rural Areas and to purchase medicines for Camps."	200000	SDO (C) Yamunana gar
55	U.O.No.ULBM /2022/646 dt. 30.08.2022	Shree Sanatan Dharam Mahabir Dal, Village Budhia, Tehsil Jagadhri, District Yamuna Nagar (Reg. No. 10 of 1967-68). "For completion of constructing Hall."	200000	SDO (C) Jagadhri
56	U.O.No.ULBM /2022/650 dt. 30.08.2022	Shree Brahman Sabha, Village Budhia, Tehsil Jagadhri, District Yamuna Nagar (Regd. No.595)."For repair/maintenance of rooms in Pracheen Dharamshala."	200000	SDO (C) Jagadhri
57	U.O.No.ULBM /2022/662 dt. 30.08.2022	Shri Rajiv S/o Shri Mahipal, Khajuri road, Shadipur, District Yamuna Nagar . "For Financial assistance for repairing of house being poor/needy person."	100000	SDO (C) Yamunana gar
58	U.O.No.ULBM /2022/670 dt. 30.08.2022	Shri Pramod Kumar S/o Shri Shreeram, House No. 33, Raghunath Puri, near copy factory, Lal dwara, Jagadhri, District Yamuna Nagar."For Financial assistance forrepairing of house being poor/needy person."	100000	SDO (C) Jagadhri
59	U.O.No.ULBM /2022/674 dt. 30.08.2022	Smt. Naveen Bala W/o Shri Ravikant, Ward No. 12, Shadipur, Yamuna Nagar. "For Financial assistance for repairing of house being poor/needy person."	100000	SDO (C) Yamunana gar

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
60	U.O.No.ULBM /2022/678 dt. 30.08.2022	Smt. Geeta Arora W/o Shri Pankaj Arora, Shakti Nagar, Jagadhri, District Yamuna Nagar" For Financial assistance for repairing of house being poor/ needy person.	100000	SDO (C) Jagadhri
61	U.O.No.ULBM /2022/625 dt. 30.08.2022	Shri Jagdish S/o Shri Randhir, Village Mokhra Khas, Tehsil Meham, District Rohtak . "To compassionate in view of the theft of his two Buffalos being poor person.	100000	SDO (C) Meham
62	U.O.No.ULBM /2022/682 dt. 30.08.2022	Shri Mahender Singh S/o Shri Abey Ram, village KheriMeham,Tehsil Meham, District Rohtak."To compassionate in view of the death of his four Buffalos being poor person."	100000	SDO (C) Meham
63	U.O.No.ULBM /2022/686 dt. 30.08.2022	Shree Krishan Gaushala Samiti, village Mokhra, Tehsil Meham, District Rohtak (Regd.No.HR/RTK/2014/00634. "For Construction/repair of Shed for cows."	500000	SDO (C) Meham
64	U.O.No.ULBM /2022/686 dt. 30.08.2022	Agroha Vikas Trust, Fatehabad. (Reg. No. 756). "To arrange free training of Cutting and Tailoring to poor girls and also promote cultural activities."	100000	SDO (C) Fatehabad
65	U.O.No.ULBM /2022/658 dt. 30.08.2022	Shri Mata Mansa Devi Shrine Board, Panchkula Forcompletion of constructing of Hall in Shri Mata Mansa Devi Temple, for general public use."	100000	SDO (C) Panchkula
66	U.O.No.ULBM /2022/695 dt. 12.10.2022	Bua Kanwari Gaushala Trust, Village Kanwari, Tehsil Hansi, District Hisar Red. No. 01869. "To purchase fodder for cows"	300000	SDO (C) Hansi
67	U.O.No.ULBM /2022/695 dt. 12.10.2022	Shree Haryana Gaushala, Tosham Road, Hansi, District Hisar Red. No. 40 "To purchase fodder for cows"	200000	SDO (C) Hansi
68	U.O.No.ULBM /2022/699 dt. 12.10.2022	Arya High School, Patel Nagar, Hisar. Affiliation No.23/22-79 V(5). "For Maintenance and repair of rooms in the school"	200000	SDO (C) Hisar
69	U.O.No.ULBM /2022/710 dt. 12.10.2022	Maharaja Aggarsain Bhawan Trust, Hisar. Red.No. 203" For completion of constructing rooms in MaharajaAggarsain Bhawan"	500000	SDO (C) Hisar
70	U.O.No.ULBM /2022/714 dt. 12.10.2022	Shree Shyam Mandal, Shree Shyam Kunj, Cutpiece Market, Nagori Gate, Hisar. Red. No. 346 "Fo completion of constructing Hall in Shree Shyam Mandir tc be used by General Public"	200000	SDO (C) Hisar
71	U.O.No.ULBM /2022/718 dt. 12.10.2022	Jagat Guru Ravidass Sewa Samiti, Hisar. Red. No02729. "For completion of constructing Bhawan"	500000	SDO (C) Hisar
72	U.O.No.ULBM /2022/722 dt. 12.10.2022	Vrikshmitre Paryavaran Bachao Samiti, Tulsikunj, Prabhu Bhawan Street, Krishna Nagar, Hisar. Red. No. 54/2005-06 "To purchase plants & Tree Guard for plantation in city and other open areas"	200000	SDO (C) Hisar
73	U.O.No.ULBM /2022/703 dt. 12.10.2022	Deputy Commissioner, Gurugram."For distribution of sweets and prizes to school children who participated in the Parade on the eve of Independence day"	1300000	SDO (C) Gurugram

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
74	U.O.No.ULBM /2022/730 dt. 12.10.2022	Jija Mata Sewa Nyas, #514A/24, D.L.F. Colony, Rohtak.Red.No. 06981 "For organizing Health Camps for the check up of poor women & to arrange free training of Cutting and Tailoring to poor girls and also promote cultural activities"	1100000	SDO (C) Rohtak
75	U.O.No.ULBM /2022/762 dt. 21.11.2022	Shree Haryana Gaushala, Tosham Road, Hansi, District Hisar. Reg. No. 40. "To purchase fodder for cows"	200000	SDO (C) Hansi
76	U.O.No.ULBM /2022/754 dt. 21.11.2022	Smt. Kalawati Devi W/o Late Shri Partap Singh, Mahabir Colony, near Kariyana Store, Hisar."For financial assistance for treatment of Cancer being Poor/needy person"	100000	SDO (C) Hisar
77	U.O.No.ULBM /2022/758 dt. 21.11.2022	Model Park Welfare Society, Sector 9-11, Hisar. (Regd.No.HR/12/2018/02372) "For Beautification of Park Sadabahar Park'	100000	SDO (C) Hisar
78	U.O.No.ULBM /2022/766 dt. 21.11.2022	Sethi Park Vikas Samiti Model Town, Hisar. (Regd. No.03046) "For purchase of R.O. & water Cooler'	100000	SDO (C) Hisar
79	U.O.No.ULBM /2022/770 dt. 21.11.2022	Panchayati Dharamshala Development Committee, Patel Nagar,Hisar (Regd.No. HR12201400888)."Forcompletion of constructing rooms to be used by GeneralPublic"	300000	SDO (C) Hisar
80	U.O.No.ULBM /2022/774 dt. 21.11.2022	Punjabi Welfare Society, Punjabi Dharamshala (Arya Bazar) Punjabi Bhawan (Sector 14), Hisar. (Regd. No.01182). "For completion of constructing rooms to be used by General Public'	200000	SDO (C) Hisar
81	U.O.No.ULBM /2022/778 dt. 21.11.2022	Bharat Mata Trust, 8-A, MC Colony, Hisar. (Regd. No. 968/1/655/4215) "For Maintenance and repair of room to be used by General Public"	200000	SDO (C) Hisar
82	U.O.No.ULBM /2022/782 dt. 21.11.2022	Guru Gaushala, Dharamshala evam Radha Krishan Mandir Trust, Hisar Reg. No. 8464. "For organizing Cultural Activities"	200000	SDO (C) Hisar
83	U.O.No.ULBM /2022/786 dt. 21.11.2022	Agroha Vikas Trust Mahilla Samiti, Agroha Dhaam, Agroha, District Hisar. Red. No. 8139 "To meet out expenditure incurred for providing free education to the poor girls"	200000	SDO (C) Hisar
84	U.O.No.ULBM /2022/790 dt. 21.11.2022	Bhamashah Nagar Welfare Society, Ward No. 20, Hisar.Regd. No. HR/12/2022/01765."For completion of constructing boundary wall & beautification of Park"	200000	SDO (C) Hisar
85	U.O.No.ULBM /2022/794 dt. 21.11.2022	Reena Bhatti D/o Shri Balwan Singh, House No. 1256/A,Shyam Lal Bagh, Gali No. 2, Mill Gate Road, Hisar. "For financial assistance for mountaineering (Mount Everest) being poor girl"	200000	SDO (C) Hisar

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
86	U.O.No.ULBM /2022/798 dt. 21.11.2022	Annu D/o Shri Ombir Yadav, House No. 145/IV, Vidyut Nagar, Hisar. "For financial assistance assistance for mountaineering (Mount Everest) being poor girl"	100000	SDO (C) Hisar
87	U.O.No.ULBM /2022/810 dt. 21.11.2022	Shyam Nagar Sewa Samiti, # 129, Shyam Lal Dhani, DCM Mill Road, Hisar. Reg. No. 01712. "To organize blood donation camps and to purchase of books /uniforms for poor students"	100000	SDO (C) Hisar
88	U.O.No.ULBM /2022/810 dt. 21.11.2022	Sewarth Gaushala, Hindwan Samiti, Village Hindwan, District Hisar. Regd. No. 01622. "For purchase of E-Rickshaw in Gaushala"	200000	SDO (C) Hisar
89	U.O.No.ULBM /2022/826 dt. 21.11.2022	Shree Shyam Mandal, Shree Shyam Kunj, Cutpiece Market, Nagori Gate, Hisar. Red. No. 346. "For completion of constructing Hall in Shree Shyam Mandir to be used by General Public"	200000	SDO (C) Hisar
90	U.O.No.ULBM /2022/830 dt. 21.11.2022	Haryana Deaf &Dumb Welfare Association,ITI Complex, Mehrauli Road, Gururgram. Red. No. 03382. For completion of constructing building & To promote cultural activities"	500000	SDO (C) Gurugram
91	U.O.No.ULBM /2022/806 dt. 21.11.2022	Bharat Vikas Parishad, Cheeka, Tehsil Guhla, District Cheeka,Kaithal. Red. No. S-2272/1963. "For purchase of water cooler	200000	SDO (C) Guhla
92	U.O.No.ULBM /2022/802 dt. 21.11.2022	Bishna Mal Jain Saraswati Vidya Mandir, Dabwali Road, Kalanwali, District Sirsa Managed by Hindu Shiksha Samiti Kurukshetra. Red.. No. HR-KKR-2015-00436."For construction of Shishu Vatika Building in Bishna Mal Jain Saraswati Vidya Mandir, Dabwali Road, Kalanwali, District Sirsa"	500000	SDO (C) Thanesar
93	U.O.No.ULBM /2022/814 dt. 21.11.2022	Jan Kalyan Society, House No. 35, Near Durga Mandir, Ward No. 7, Siwani Mandi, District Bhiwani Red. No.00730 "For organizing Health Camps"	200000	SDO (C) Siwani
94	U.O.No.ULBM /2022/822 dt. 21.11.2022	Jan Sewa Samiti, Anaj Mandi, Charkhi Dadri. (Shamshan Ghaat/ Ram Baag is looking after by the Jan Sewa Samiti) Red. No. 02109. "For renovation of parking areas to be used by the General Public in Shamshan Ghaat areas"	500000	SDO (C) Charkhi Dadri
95	U.O.No.ULBM /2022/875 dt. 02.12.2022	Shree Krishan Kripa Sewa Samiti evam Jiyo Gita,Uttam Nagar, Hansi, District Hisar. (Reg. No. HBD2022H46) "For Construction of Geeta Library"	500000	SDO (C) Hansi
96	U.O.No.ULBM /2022/839 dt. 02.12.2022	Shree Devi Bhawan Committee, Shree Devi Bhawan School, Shree Devi Bhawan School, Shree Devi Bhawan Mandir road, Hisar. Red. No. HR012201501072. "For renovation work of Society (Ground Interlocking Block)"	500000	SDO (C) Hisar

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
97	U.O.No.ULBM /2022/843 dt. 02.12.2022	Manav Kalyan Welfare Society, House No. 17-18, Street Number 30, Patel Nagar, Hisar. Red. No. HR12202101605."For installation of Gate"	100000	SDO (C) Hisar
98	U.O.No.ULBM /2022/851 dt. 02.12.2022	PLA Block -1, Welfare Society , #711, PLA Block-1, Near Town Park, Opp. S.P. Residence, Hisar. Red. No. HR-12/2015/01671. "For installation of CCTV Cameras"	500000	SDO (C) Hisar
99	U.O.No.ULBM /2022/855 dt. 02.12.2022	Hamara Pyar Hisar Welfare Society, First Floor, SCO No. 104, Green Square Market, Hisar. (Reg. No. HR-12-2020-01876)"To purchase plants for plantation in city and to purchase paint for the painting of walls in city"	200000	SDO (C) Hisar
100	U.O.No.ULBM /2022/863 dt. 02.12.2022	Hisar Association of the Deaf, Hisar. (Reg. No. 02407) "To promote cultural activities"	300000	SDO (C) Hisar
101	U.O.No.ULBM /2022/867 dt. 02.12.2022	Shree Krishan Kripa Sewa Samiti evam Jiyo Gita, Hisar.(Reg. No. 02618) "For Construction of Community Hall for General Public"	1000000	SDO (C) Hisar
102	U.O.No.ULBM /2022/871 dt. 02.12.2022	Kasturi Memorial Trust (KMT), # 1415, Sector 9/11, Hisar. (Regd. No. 3471) "For completion of constructing building"	200000	SDO (C) Hisar
103	U.O.No.ULBM /2022/879 dt. 02.12.2022	Maharaja Aggarsain Public Secondary School, Sirsa Road, Hisar. (Regd. No. HR-12/2010/01791) "For purchase of equipments for Computer Lab"	400000	SDO (C) Hisar
104	U.O.No.ULBM /2022/883 dt. 02.12.2022	Shree Yog Bhagwan Krishan Kapila Gaushala, ICU, Shanti Nagar, Hisar. Reg. No. 8601. "For purchase of Fodder and medicines for cows"	200000	SDO (C) Hisar
105	U.O.No.ULBM /2022/887 dt. 02.12.2022	Shree Badri Kedar Ramleela Samiti, Vidhut Nagar, Delhi Road, Hisar. "For organizing Cultural Activities"	250000	SDO (C) Hisar
106	U.O.No.ULBM /2022/891 dt. 02.12.2022	Shree Shiv Mandir Trust, Shiv Mandir, M.C. Colony, Hisar.Reg. No. 01286 "For completion of constructing rooms"	100000	SDO (C) Hisar
107	U.O.No.ULBM /2022/895 dt. 02.12.2022	Vivekanand Shiksha Samiti, Professor Colony, Balasmand road, Hisar. Red. No. 590 "For completion of constructing building"	300000	SDO (C) Hisar
108	U.O.No.ULBM /2022/899 dt. 02.12.2022	Prachin Ridhi Sidhi Hanuman Mandir Vikas Trust, Guru Jambheshwer University, Najdik Gate No. 2, Delhi Bypass road, Hisar. Reg. No. 2778. "For completion of constructing rooms"	200000	SDO (C) Hisar
109	U.O.No.ULBM /2022/903 dt. 02.12.2022	FBN Welfare Society, Near Saini Dharamshala, VPO Satroad Khass, WardNo.11,DistrictHisar.Regd.No.HR122016 01907. "To purchase of furniture & books etc. for Library'	200000	SDO (C) Hisar
110	U.O.No.ULBM /2022/914 dt. 02.12.2022	Shree Agarsain Foundation, Agroha, District Hisar. Red. No.S/45993. "For construction of building at Agroha Shakti Peeth"	500000	SDO (C) Hisar

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
111	U.O.No.ULBM /2022/923 dt. 02.12.2022	Madhusudan Park Vikas Samiti, Priti Nagar, Hisar. Regd. No.2090/TBM. "For Beautification of Park & Installation of lights.	200000	SDO (C) Hisar
112	U.O.No.ULBM /2022/927 dt. 02.12.2022	Gurudwara Gobind Nagar Samiti, Dabra Chawk, Gobind Nagar, Hisar. (Reg. No. HR012201400996). "For completion of constructing rooms in Gurudwara"	500000	SDO (C) Hisar
113	U.O.No.ULBM /2022/931 dt. 02.12.2022	Baba Binjpuri Shiv Gaushala Samiti, V.P.O. Shahpur, District Hisar. (Regd. No. 01705) "To purchase of fodder for cows"	200000	SDO (C) Hisar
114	U.O.No.ULBM /2022/918 dt. 02.12.2022	Mokasha Meditation Welfare Society, Hisar. (Regd. No./HR-012/2014/00669) To meet out expenditure incurred for providing clothes, medicines,foods and other basic needs to oldage people"	200000	SDO (C) Hisar
115	U.O.No.ULBM /2022/847 dt. 02.12.2022	Shree Guru Ravidass Sabha, Nilokheri, Shree Guru Ravidass Mandir, Najdik Press Colony, Poultry Area Nilokheri, District Karnal. "For construction of Community Centre for General Public"	500000	SDO (C) Karnal
116	U.O.No.ULBM /2022/859 dt. 02.12.2022	Bharat Vikas Parishad, Narwana Shakha, Narwana, District Jind. (Regd. No. S-2272/1963) "For purchase of Laboratory equipments"	200000	SDO (C) Narwana
117	U.O.No.ULBM /2022/910 dt. 02.12.2022	Saini Rastriya Panchayat, Plot No. 14, Basant Vihar Colony, Ratoli Road, District Yamuna Nagar. Reg. No. 101. "For completion of constructing rooms in Dharamshala"	200000	SDO (C) Yamunana gar
118	U.O.No.ULBM /2022/935 dt. 02.12.2022	Bharat Vikas Parishad Chartiable Trust,#99-N,SubhashNagar, Rohtak.(Regd. No. 6563). "To purchase of new physiotherapy medical equipments, furniture & maintenance of physiotherapy machine already installed"	500000	SDO (C) Rohtak
119	U.O.No.ULBM /2022/907 dt. 02.12.2022	Param Shakti Peeth, LUV- 102-103, Agarsen Awas, 66, I.P.EXTN, Delhi. Reg. No. S/22809. "To meet out expenditure to be incurred towards welfare activities likewise to provide food, free education, healthcare etc. to marginalized children and destitute women/widows"	2100000	Under Secretary (CM Cell- II)

Allocation of D.Q. sanctioned by Sh. Ranjit Singh, Minister For the Year 2022-23				
Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O. No. 01 dt. 09.05.2022	Baba Bhuman Shah Ji Gaushala Trust, Vill. Mangala, District Sirsa (Regd. No. 577). "For construction of Shed & Purchase of Fodder."	2500000	SDM Sirsa
2	U.O. No. 02 dt. 09.05.2022	Malwa Social Welfare Club, Sahuwala-I, District Sirsa (Regd. No. 01327). "For repair of RD no. 17400 R-Sadeva Minor, District Sirsa for batter irrigation of agriculture fields."	1000000	SDM Sirsa
3	U.O. No. 03 dt. 09.05.2022	Shri Krishan Aadarsh Gaushala, Bacher, District Sirsa (Regd. No. 010). "For Purchase of Fodder & construction of Shed."	800000	SDM Ellenabad
4	U.O. No. 04 dt. 09.05.2022	Jai Hind Yuva Club, Bacher, District Sirsa (Regd. No. 01940). "For Purchase of Gym /Sports Items."	250000	SDM Sirsa
5	U.O. No. 05 dt. 09.05.2022	Gram Panchayat Bahia, District Sirsa. "For Purchase the 2 equipments of Gym /Sports."	250000	SDM Ellenabad
6	U.O. No. 06 dt. 09.05.2022	Gram Panchayat Chakraian District Sirsa. "For Purchase the equipments of Gym /Sports."	250000	SDM Ellenabad
7	U.O. No. 07 dt. 09.05.2022	Gram Panchayat Dhani Pratap Singh, District Sirsa. "For Purchase the equipments of Gym /Sports."	250000	SDM Ellenabad
8	U.O. No. 08 dt. 09.05.2022	Baba Munga Nath Gaushala, Vill. Kharia, Block Rania District Sirsa. (Regd. No. 139). "For Purchase of Fodder."	500000	SDM Ellenabad
9	U.O. No. 09 dt. 09.05.2022	Dr. APJ Abdul Kalam Education Trust, Kharian, District Sirsa (Regd. No. 2247). "To increase seating capacity & digitalization of Public Library."	500000	SDM Ellenabad
10	U.O. No. 10 dt. 09.05.2022	Ghoranwali Warriors Club Vill. Ghoranwali, District Sirsa. (Regd.No.01876). "For promotion of Sports."	100000	SDM Ellenabad
11	U.O. No. 11 dt. 09.05.2022	Shri 1008 Baba Motinath Gaushala, VPO Nathor, Block Rania District Sirsa (Regd. No. 295). "For Construction of Shed."	1150000	SDM Ellenabad
12	U.O. No. 12 dt. 09.05.2022	Shri Gaushala Sadewala, District Sirsa (Regd. No. 309). 4 "For Construction of Shed."	400000	SDM Ellenabad
13	U.O. No. 13 dt. 09.05.2022	Shri Radha Krishan Gaushala, Vill. Kussar, District Sirsa Regd. No. HR-843). "For Purchase of Water Tanker for Goshala."	120000	SDM Ellenabad
14	U.O. No. 14 dt. 09.05.2022	Shree Krishan Gaushala, Bahia, District Sirsa. (Regd. No. 00754). "For construction of Shed & Purchase of Fodder."	1000000	SDM Ellenabad
15	U.O. No. 15 dt. 09.05.2022	Shree Banwala Gaushala, Anusandhan Kendra, VPO Banwala, District Sirsa. (Regd. No. 571). "For Purchase of Fodder."	100000	SDM Ellenabad
16	U.O. No. 16 dt. 09.05.2022	Shri Krishan Chander Gaushala, Bani District Sirsa. (Regd. No. 00211). "For Purchase of Fodder & construction of shed."	1000000	SDM Sirsa
17	U.O. No. 17 dt. 09.05.2022	Shree Krishan Parnami Gaushala, Bhamboor District Sirsa. Regd. No. 01601). "For Purchase of Fodder."	200000	SDM Sirsa
18	U.O. No. 18 dt. 09.05.2022	Shree Gopal Gaushala, Dhudian wali(Patti Rathawas), District Sirsa. (Regd. No. 00186). "For construction of shed & Purchase of Fodder."	1000000	SDM Ellenabad
19	U.O. No. 19 dt. 09.05.2022	Shri Radha Krishan Gaushala, Village Bakriyanwali, District Sirsa-125055 (Regd. No.GSA033). "For Purchase of Fodder."	162000	SDM Sirsa
20	U.O. No. 20 dt. 09.05.2022	Shri Krishan Gaushala, Panniwala Mota District Sirsa. Regd. No.00160). "For Purchase of Fodder."	200000	SDM Sirsa
21	U.O. No.21 dt. 09.05.2022	Ch. Devi Lal Gaushala, Khajakhera, District Sirsa. (Regd. No.1576). "For Purchase of Fodder & construction of Shed."	500000	SDM Sirsa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
22	U.O. No. 22 dt. 09.05.2022	Baba Bhuman Shah Sewa Samiti, Vill Dhanoor, District Sirsa. (Regd. No.01497). "For construction of Shed in front of Dharamshala."	200000	SDM Ellenabad
23	U.O. No. 23 dt. 09.05.2022	Sant Baba Kishan Singh Ji Maharaj Memorial Gaushala Samiti, Vill Masitan, Tehsil Mandi Dabwali District Sirsa. (Regd. No.774). "For construction of boundary wall."	100000	SDM Dabwali
24	U.O. No. 24 dt. 09.05.2022	Shree Krishan Gaushala, Vill. Jandwala Bishnoian, Tehsil Mandi Dabwali District Sirsa. (Regd. No.149). "For construction of Shed."	200000	SDM Dabwali
25	U.O. No. 25 dt. 09.05.2022	Sh. Krishan Gau Sewa Samiti, Vill. Khari-Surera, District Sirsa. (Regd. No.00288). "For construction of Shed."	200000	SDM Ellenabad
26	U.O. No. 26 dt. 09.05.2022	Dada Ramsar Tirth Gaushala & Bharat Sewa Samiti, Vill. Danoda, District Jind. (Regd. No.00443). "For Purchase of Fodder & construction of Shed."	476000	SDM Narwana
27	U.O. No. 37 dt. 09.05.2022	Jat Dharmarth Sabha, Jind District Jind. (Regd. No. HR JND 201300130). "For renovation and new construction of Jat Dharmarth Sabha Building."	1100000	SDM Jind
28	U.O. No. 27 dt. 09.05.2022	Baba Brahamchari Gaushala Vill. Dhanana District Bhiwani. (Regd. No.4272). "For construction of Shed."	300000	SDM Bhiwani
29	U.O. No. 28 dt. 09.05.2022	Shri Agarsain Trust, Bhiwani (Regd. No.2585) 3Miles Stone, Rohtak Road Bhiwani. "For construction of Maharaja Agarsain (Community Centre, Rohtak Road Bhiwani)."	2100000	SDM Bhiwani
30	U.O. No. 29 dt. 09.05.2022	District Bar Association, Bhiwani. "For renovation and betterment of library and meeting hall of District Bar Association."	2100000	SDM Bhiwani
31	U.O. No. 30 dt. 09.05.2022	Param Sidh Sankat Mochan Dharamarth Trust, Rohtak, (Regd. No. 13668). "For construction of Community Hall for public use."	500000	SDM Rohtak
32	U.O. No. 31 dt. 09.05.2022	S.R.S. International School, Hodal-Hasanpur Road, Ramgarh District Palwal. (Aff. No. 531364). "For construction of Library Building."	300000	SDM Hodal
33	U.O. No. 32 dt. 09.05.2022	Global Inspiration & Enlightenment Organization of Bhagwad Gita, Kurukshetra. (Regd. No. S/1668/SDM/NW/2013). "For construction of Geeta Gyan Sansthanam Building Kurukshetra."	500000	SDM Kurukshetra
34	U.O. No. 33 dt. 09.05.2022	Shree Radha Krishan Gaushala Samiti, Bhirdana District Fatehabad. (Regd. No.132). "For construction of Shed."	200000	SDM Fatehabad
35	U.O. No. 34 dt. 09.05.2022	Gram Panchayat Rattuwalla, District Yamuna Nagar. "For Purchase of Gym/four side covered net for volleyball court and volleyball kit."	300000	SDM Bilaspur
36	U.O. No. 35 dt. 09.05.2022	Shree Krishan Gaushala, Bithmara, District Hisar. (Regd. No.1086). "For construction of Shed."	500000	SDM Barwala
37	U.O. No. 36 dt. 09.05.2022	Shree Krishan Gopal Gaushala Trust, Chuli Bagriyan, District Hisar. (Regd. No.228). "For construction of Shed."	200000	SDM Hisar
38	U.O. No. 38 dt. 16.05.2022	Ghaggar Kisan Welfare Society, Vill. Ghoranwali District Sirsa (Regd. No. 01303). "For improvement of water resources for better irrigation of field."	1500000	SDM Ellenabad
39	U.O. No. 40 dt. 16.05.2022	Shree Krishan Parnami Gaushala and Nandishala Sewa Samiti, Balasar, District Sirsa (Regd. No. 1879/2017). "For purchase of fodder."	300000	SDM Ellenabad

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
40	U.O. No. 41 dt.16.05.2022	Shree Gau Sewa Samiti, Keharwala District Sirsa (Regd. No. 118). "For construction of Flour of Gaushala."	500000	SDM Ellenabad
41	U.O. No. 42 dt. 16.05.2022	Gram Panchayat Sultanpuria, District Sirsa. "For construction of Ch. Devi Lal Park at Dhotar Road,Sultanpuria."	1000000	SDM Ellenabad
42	U.O. No. 43 dt.16.05.2022	Gram Panchayat Ferojabad, District Sirsa. "For purchase the equipments of Gym/Sports."	250000	SDM Ellenabad
43	U.O. No. 44 dt. 16.05.2022	Shri Krishan Gaushala, Panniwala Mota District Sirsa (Regd. No. 00160). "For purchase of Water Tanker for Goshala."	140000	SDM Sirsa
44	U.O. No. 45 dt. 16.05.2022	Gram Panchayat Balasar, District Sirsa. "For purchase of Gym/Sports Items."	200000	SDM Ellenabad
45	U.O. No. 48 dt.20.05.2022	Shri Keshav Gaushala, Vill. Ali Mohamad District Sirsa (Regd. No. 245). "For purchase of Fodder for Gaushala."	200000	SDM Sirsa
46	U.O. No. 50 dt. 20.05.2022	Shri Krishan Gaushala Society, Village Mithi Surera District Sirsa (Regd. No. 639). "For purchase of Fodder for gaushala."	300000	SDM Ellenabad
47	U.O. No. 51 dt. 20.05.2022	Shri Radha Krishan Gaushala Seva Trust, Village Dhani Shera wali District Sirsa (Regd. No. 3198). "For purchase of Fodder for gaushala."	200000	SDM Ellenabad
48	U.O. No. 52 dt. 20.05.2022	Taran Club, Rania District Sirsa (Regd No.300371). "For purchase of Gym/Sports Items."	500000	SDM Ellenabad
49	U.O. No. 39 dt. 16.05.2022	District Bar Association, Palwal, Distt. Palwal. "For renovation and betterment of Library and meeting hall of District Bar Association."	150000	SDM Palwal
50	U.O. No. 46 dt. 16.05.2022	Sanskritik Manch, Bhiwani (Regd. No.00680), Distt. Bhiwani. "To install the air condition system in the hall of the Sanskritik Sadan for general public use."	500000	SDM Bhiwani
51	U.O. No. 47 dt.16.05.2022	Gram Panchayat Jaidhari, District Yamuna Nagar. "For purchase of Gym/Sports items."	200000	SDM Bilaspur
52	U.O. No. 49 dt. 20.05.2022	Shree Baba Balak Puri Ji Charitable Trust, Puri Dhaam, Sarkural Road Rohtak (Regd. No. 20229). "For Organize free eyessand bone checkup camp for poor people."	200000	SDM Rohtak
53	U.O. No. 53 dt. 13.06.2022	Aggarwal Sewa Sadan Charitable Trust, Rania Distt. Sirsa (Regd. No. 3343). "For construction of Aggarwal Sewa Sadan Rania for public use."	1100000	SDM Ellenabad
54	U.O. No. 54 dt. 13.06.2022	Shree Gaushala, Village Chakkan, District Sisa, (Regd. No. 414). "For construction of Shed for Gaushala & Purchase of Fodder.	1100000	SDM Ellenabad
55	U.O. No.55 dt. 13.06.2022	Gram Panchayat Dhamora Theri, District Sirsa. "For purchase of Gym/Sports Items."	200000	SDM Ellenabad
56	U.O. No. 58 dt. 13.06.2022	Shri Krishan Parnami Gaushala, Village Hanzira, Distt. Sirsa (Regd. No. 02422. "For purchase of fodder for gaushala."	100000	SDM Sirsa
57	U.O. No. 59 dt. 13.06.2022	Shree Bhuna Gaushala Dham Samiti, Village Bhuna District Sisa (Regd. No. 00594). "For purchase of fodder for gaushala."	500000	SDM Ellenabad
58	U.O. No. 60 dt. 13.06.2022	Shaheed Bhagat singh Yuva Club, Village Gindran Distric Sirsa (Regd. No. 01414). "For purchase of Gym/Sports Items."	500000	SDM Ellenabad
59	U.O. No. 61 dt.13.06.2022	Burj Bhangu Yuva Club, Village Burj Bhangu District Sirsa (Regd. No. 01323). "For purchase of Gym/Sports Items."	250000	SDM Sirsa
60	U.O. No. 62 dt. 13.06.2022	Shree Gau Sewa Samiti, Keharwala District Sisa (Regd. No.118). "For construction of Shed for gaushala."	500000	SDM Ellenabad

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
61	U.O. No. 63 dt. 13.06.2022	Shree Banwala Gaushala Anusandhan Kendra, VPO Banwala. District Sirsa (Regd. No. 571) "For purchase or Fodder."	500000	SDM Ellenabad
62	U.O. No. 65 dt. 23.06.2022	Shri Radha Krishan Gaushala, Village Kussar District Sirsa (Regd. No. 843). "For construction of Boundary wall of Gaushala."	300000	SDM Ellenabad
63	U.O. No. 66 dt. 13.06.2022	Gram Panchayat Mangala, District Sirsa. "For construction of Boundary wall of Ch. Devi Lal Children Park Mangala."	1000000	SDM Sirsa
64	U.O. No. 68 dt. 23.06.2022	Shree Krishan Parnami Gaushala, Vill. Godikan District Sirsa (Regd. No. 02461). "For construction of Shed for Gaushala."	300000	SDM Dabwali
65	U.O. No. 69 dt. 23.06.2022	Shri Krishan Gaushala, Vill. Bhuratwala, District Sirsa (Regd. No. 89). "For counstruction of Boundary wall of Gaushala."	200000	SDM Ellenabad
66	U.O. No. 70 dt.23.06.2022	Siri Banke Bihari Gaushala, Village Gindran District Sirsa (Regd. No. 00823). "For Construction of Boundary wall and main gate of Gaushala."	700000	SDM Ellenabad
67	U.O. No. 72 dt. 23.06.2022	Shri Krishan Goshala Khajakhea (Reg. No. 00844) Distt. Sirsa. "For construction of Floor and purchase of fodder."	500000	SDM Ellenabad
68	U.O. No. 73 dt. 23.06.2022	Azad Yuva Club, Vill. Shekhupuria, District Sirsa (Regd. No.01329). "To purchase the equipments of Gym/Sports,"	100000	SDM Sirsa
69	U.O. No. 74 dt. 23.06.2022	Meham Khera Yuva Club, Vill. Mehna Khera, District Sirsa (Regd. No. 01913). "To purchase the equipments of Gym/Sports."	250000	SDM Ellenabad
70	U.O. No. 75 dt. 23.06.2022	Shri Krishan Gaushala, Vill. Bhuratwala, District Sirsa (Regd. No. 89). "For counstruction of Boundary wall of Gaushala."	300000	SDM Ellenabad
71	U.O. No. 76 dt. 27.06.2022	Shree Radha Krishan Gaushala, Village Bakriyanwali, District Sirsa-125055, Reg. No.01442. "For purchase of Fodder."	500000	SDM Sirsa
72	U.O. No. 56 dt. 13.06.2022	Paras Pana Rajan Sewa Samiti, Vill. Kharak Kalan District Bhiwani (Reg. No. 144). "To establish Library in the Paras of Kharak Kalan District Bhiwani."	300000	SDM Bhiwani
73	U.O. No. 64 dt. 23.06.2022	Sanga Sewa Sadan Charitable Trust, Village Sanga, District Bhiwani (Regd. No. 2055). "For completion the building of community centre for public use."	500000	SDM Bhiwani
74	U.O. No. 57 dt. 13.06.2022	Dr. Bhimrao Ambedkar Samaj, Shiskha and Sewa Samiti, Amin District Kurukshetra (Regd. No.01089). "For of Shree Ravidas Dharamshala Amin."	500000	SDM Kurukshetra
75	U.O. No. 67 dt. 23.06.2022	Guru Teg Bahadur Gurudwara Gonbind Pura Charitable Trust near DPS School, Ambala Road Jagadhari District Yamuna Nagar (Regd. No. 417). "For distribution of Dress, Books and Cycles for poor students."	500000	SDM Yamunanagar
76	U.O. No.71 dt. 23.06.2022	Baba Nand Lal Kalyan Trust Imlolta, Charkhi Dadri. "For purchase of Gym/sports items."	200000	SDM Charkhi Dadri
77	U.O. No. 77 dt. 30.06.2022	Ghaggar Kisan Welfare Society, Vill Ghoranwali District Sirsa. (Regd. No 01303) "To strengthen the dam of Ghaggar Floody Channel to save the crops from floods."	900000	SDM Ellenabad
78	U.O. No. 78 dt. 30.06.2022	Shri Durga Gaushala, Mammer Khera, (Regd. No 0257). District Sirsa. "For Purchase of fodder."	500000	SDM Ellenabad

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
79	U.O. No. 79 dt. 30.06.2022	Malwa Social Welfare Club, Sahuwala-I, District Sirsa. (Regd. No 01327) "For improvement of water resources for better irrigation of fields."	1475000	SDM Sirsa
80	U.O. No. 80 dt. 30.06.2022	Azad Yuva Shakti Club, Shekhnpuria, District Sirsa. (Regd. No 01329) "For improvement of water resources for better irrigation of fields."	525000	SDM Sirsa
81	U.O. No. 81 dt. 12.07.2022	Umeed Club, Bani District Sirsa. (Regd. No 01862) "For Purchase of Gym/Sports Items and plantation."	700000	SDM Sirsa
82	U.O. No. 82 dt. 12.07.2022	Sh. Madan Lal S/o Hajari Ram Village Fatehpuria Tehsil Rania District Sirsa.) "For financial assistance Repair of Damaged House being poor."	200000	SDM Ellenabad
83	U.O. No. 83 dt. 12.07.2022	Baba Som Nath Yuva Club, Jodhpuria, District Sirsa. (Regd. No 01890) "For plantation of tree on public places & to promote cultural activities."	400000	SDM Ellenabad
84	U.O. No. 84 dt. 19.07.2022	DC Jhajjar "For construction of IPB Street Dev Colony, Near Nehru College, Flyover Jhajjar."	985000	SDM Jhajjar
85	U.O. No. 85 dt. 19.07.2022	Nanuana Youth Welfare Club, Village Nanuana District Sirsa. (Regd. No 01405). "For Purchase of Sports/Gym."	250000	SDM Ellenabad
86	U.O. No. 87 dt. 19.07.2022	Sh. Krishan Gaushala, Village Poharka, District Sirsa. (Regd. No 292) "For Purchase of fodder for gaushala."	200000	SDM Ellenabad
87	U.O. No. 88 dt. 19.07.2022	Jai Bharat Yuva Club, Village Fatehpuria Niyamat Khan, District Sirsa. (Regd. No 01912) "To install the water Cooler on the bus stand of Village Fatehpuria Niyamat Khan District Sirsa."	100000	SDM Ellenabad
88	U.O. No. 89 dt. 19.07.2022	Bhag Sh. Krishan Gaushala Sewa Samiti, Chautala, District Sirsa. (Regd. No 282) "For construction of Main Gate and Boundary wall of Gaushala."	600000	SDM Dabwali
89	U.O. No. 90 dt. 22.07.2022	Umeed Club, Bani District Sirsa. (Regd. No 01862) "For levelling the ground of stadium and Plantation."	100000	SDM Sirsa
90	U.O. No. 91 dt. 22.07.2022	Shri Krishan Parnami Gaushala and Nandishala, 10 Panjuana District Sirsa. (Regd. No 01946) "For Purchase of fodder and construction of Shed for Gaushala."	1000000	SDM Sirsa
91	U.O. No. 93 dt. 22.07.2022	Sh. Subhash Chander S/o Sahab Ram Village Jamal 1. District Sirsa. "For Financial assistance for repair of damaged house."	150000	SDM Sirsa
92	U.O. No. 94 dt. 22.07.2022	District Bar Association, Sirsa. (Regd. No 965) "For 21. Construction health & wellness centre and welfare of District Bar Association Sirsa."	2100000	SDM Sirsa
93	U.O. No. 95 dt. 22.07.2022	Shri. Krishan Parnami Gaushala, Chhatrian District Sirsa. (Regd. No 01758) "For Purchase of fodder for Gaushala."	200000	SDM Sirsa
94	U.O. No. 96 dt. 22.07.2022	Olympic Footwall and Sports Yuva Club, Vill Panniwala Mota District Sirsa. (Regd. No 1626/366) "For repair of Sh. Kabir Dharamshala Panniwala Mota District Sirsa."	400000	SDM Sirsa
95	U.O. No. 92 dt. 22.07.2022	Parampara Arts, Modern Housing Complex, Manimajra, Chandigarh. (Regd. No. 4796) "For promotion of Cultural activities."	500000	SDM Panchkula
96	U.O. No. 97 dt. 29.07.2022	Baba Bhuman Shah Sewa Samiti, Vill. Dhanoor, District Sirsa, (Regd. No. 01497). "To Purchase of Gym/Sports Items."	250000	SDM Ellenabad

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
97	U.O. No. 98 dt. 29.07.2022	Jai Bharat Yuva Club, Village Fatehpuria Niyamat Khan District Sirsa, (Regd. No. 01912). "For Purchase inverter battery, LED and to install Wi-Fi in Jan Nayak Choudhary Devi Lal Library Village Fatehpuria Niyamat Khan District Sirsa."	30000	SDM Ellenabad
98	U.O. No. 99 dt. 29.07.2022	Shree Balaji Sewa Club, (Regd. No. 01306) Village Kussar, District Sirsa,. "To Purchase of Gym/Sports Items."	250000	SDM Ellenabad
99	U.O. No. 100 dt. 29.07.2022	Azad Yuva Shakti Club, Vill. Shekhupuria, District Sirsa (Regd. No. 01329),. "For repair the bridge on rattakhera minor near the dhani of sardars village shekhupuria district sirsa."	200000	SDM Sirsa
100	U.O. No. 101 dt. 29.07.2022	Baba Bhuman Shah Charitable Trust, Village Sangar Sarista District Sirsa (Regd. No. 78),. "For Construction of Shed for Gaushala."	1100000	SDM Sirsa
101	U.O. No. 103 dt. 29.07.2022	Shri Krishan Parnami Gaushala avem Nandishala, Bansudhar, District Sirsa (Regd. No. 1739),. "For Purchase of Fodder."	200000	SDM Sirsa
102	U.O. No. 104 dt. 05.08..2022	Sh. Virender Kumar S/o Sh. Krishan Kumar Village Kairawali District Sirsa. "For Financial assistance for repair of damaged house being poor."	200000	SDM Sirsa
103	U.O. No.105 dt. 05.08.2022	Sh. Sanjay Kumar S/o Sh. Moti Lal, Village Bahiya District Sirsa. "For Financial assistance for repair of damaged house being poor."	200000	SDM Ellenabad
104	U.O. No. 106 dt.05.08.2022	Sh. Rai Singh S/o Sh. Ladhu Ram Village Fatehpuria Niyamat Khan District Sirsa. "For Financial assistance for repair of damaged house being poor."	200000	SDM Ellenabad
105	U.O. No. 107 dt. 09.08.2022	Gramin Gaushala, Alikan District Sirsa (Regd. No. 172). "For Purchase of Fodder & Construction of Boundary Wall."	200000	SDM Sirsa
106	U.O. No. 108 dt. 09.08.2022	Gram Panchayat Chak Sahiba, District Sirsa. "To Purchase Gym/Sports Items."	200000	SDM Ellenabad
107	U.O. No. 109 dt. 09.08.2022	Shree Shiv Ganesh Gomata Suraksha Shala, Village Khaishergarh District Sirsa (Regd. No. 01329). "For Purchase of Fodder & Construction of Shed."	1500000	SDM Ellenabad
108	U.O. No. 110 dt. 18.08.2022	Samaj Sudhar Club Panniwala Motta District Sirsa Regd. No. 01922. "For Construction of Street from the house of Dalip Ex. Sarpanch to the house of Shivam Rajiv, Raman Kaswan."	600000	SDM Sirsa
109	U.O. No. 102 dt. 29.07.2022	Om Trust Tigrana More, Bhiwani,(Regd. No. 9326). "For Construction of Shed."	500000	SDM Bhiwani
110	U.O. No. 111 dt. 18.08.2022	Deputy Commissioner Kurukshetra. "For distribution the Prize & Sweets for Children, on Independence Day 2022."	100000	SDM Pehowa
111	U.O. No. 112 dt. 26.08.2022	Sh. Jagat Pal S/o Sh. Hari Singh Village Kharian District Sirsa. "For Financial assistance for repair of damaged house being poor."	100000	SDM Sirsa
112	U.O. No. 113 dt.26.08.2022	Sh. Daulat Ram S/o Sh. Kishna Ram Village Dhottar District Sirsa. "For Financial assistance for repair of damaged house being poor."	110000	SDM Sirsa
113	U.O. No. 114 dt. 26.08.2022	Gram Panchayat Alanoor Nanakpur District Sirsa. "For Purchase of Gym/Sports Items."	200000	SDM Sirsa
114	U.O. No. 115 dt. 26.08.2022	Shaeed Bhagat Singh Yuva Club, Village Khuian Nepalpur District Sirsa. Regds. No. 00099. "For Purchase of Gym/Sports Item."	250000	SDM Sirsa
115	U.O. No. 117 dt. 26.08.2022	Public Relation Help Foundation Village Chautala District Sirsa.Regd. No.4274. "For Purchase of Gym/Sports Item."	300000	SDM Dabwali

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
116	U.O. No. 118 dt. 31.08.2022	Taran Club, Village Keharwala District Sirsa. Regd. No. 262. "For Purchase of Gym/Sports Items."	250000	SDM Ellenabad
117	U.O. No. 119 dt. 31.08.2022	Baba Som Nath Yuva Club, Jodhpuria, District Sirsa. Regd. No. 01890. "To Promote cultural and sports activities."	100000	SDM Ellenabad
118	U.O. No. 120 dt. 31.08.2022	Advance Yuva Club. Panjuana District Sirsa. Regd. No. 01643. "For Purchase of Gym/Sports Items."	300000	SDM Sirsa
119	U.O. No. 121 dt. 31.08.2022	Ghoranwali Warriors Club, Ghoranwali District Sirsa. Regd No. 01876. "To promote cultural and sports activities."	50000	SDM Ellenabad
120	U.O. No. 124 dt. 05.09.2022	Hakeem Harbans Singh, New Era College of Education, VPO Sant Nagar District Sirsa. Ref. No. 1328. "For Plantation and beautification in the college."	100000	SDM Ellenabad
121	U.O. No. 116 dt. 26.08.2022	SAHID LT. DHARAMBIR JAN-KALYAN MEMORIAL MIRAN REGD. NO. 663 VPO MIRAN BHIWANI. "For purchase of Gym/sports items."	350000	SDM Tosham
122	U.O. No. 122 dt. 31.08.2022	Bishnoi Sabha, Hisar Regd. No. 121. "To Construct the hall for public use."	500000	SDM Hisar
123	U.O. No. 123 dt. 31.08.2022	Gram Panchayat Sarsaud, District Hisar. "To construct the IPB Street from the house of Sh. Raja s/o Sh. Telu Balmiki, satyawan S/o Sh. Jugti Ram Kumhar & Sant Kumar to the house of Leela Ram S/o Dharam Singh Village Saraud District Hisar."	750000	SDM Barwala
124	U.O. No. 125 dt. 08.09.2022	Jat Dharamshalla, Sirsa, Regd. No. 80. "For repair and renovation the building of Jat Dharamshala District Sirsa"	1200000	SDM Sirsa
125	U.O. No. 127 dt. 14.09.2022	Sarpanch Gram Panchayat, Khai Shergarh District Sirsa. "For construction of Street from Ghukanwali Road to shamshan Ghat in Village Khai Shergarh District Sirsa"	1500000	XEN Panchayati Raj Sirsa
126	U.O. No. 128 dt. 14.09.2022	Umeed Club, Bani District Sirsa Regd. No. 01862. "For installation waste water disposal pump, pipe line for drinking water and construction the streets"	2500000	SDM Sirsa
127	U.O. No. 130 dt. 14.09.2022	Sarpanch Gram Panchayat, Patti Rathawas, District Sirsa. "For purchase of Gym/Sports items"	200000	SDM Ellenabad
128	U.O. No. 131 dt. 14.09.2022	Shree Bala Ji Yuva Club, Village Fatehpuria District Sirsa, Regd. No. 01603. "For repair the khaal no. 71 for better irrigation village Fatehpuria District Sirsa"	175000	SDM Ellenabad
129	U.O. No. 132 dt. 14.09.2022	Sarpanch Gram Panchayat, Dhani Kheowali District Sirsa. "For construction of Shed & IPB Floor in Shamshan Ghat in Dhani Kheowali District Sirsa"	1000000	XEN Panchayati Raj Sirsa
130	U.O. No. 133 dt. 14.09.2022	Sarpanch Gram Panchayat, Dhani Kahan Singh District Sirsa. "For construction of Shed on Panchayat land middle of the village Dhani Kahan Singh District Sirsa"	1000000	XEN Panchayati Raj Sirsa
131	U.O. No. 126 dt. 14.09.2022	Smt. Kamla Devi Sports Development Trust, Village Sisai Bolan, District Hisar, Regd. No. 7261. "For development of Sports & Cultural Activities"	500000	SDM Hansi
132	U.O. No. 129 dt. 14.09.2022	Shri Guru Ravidass Sabha, Village Gonder District Karnal Regd. No. 1157. "To construct the Community hall of Ravidass Samaj for public use"	1100000	SDM Karnal

Allocation of D.Q. sanctioned by Sh. Devender Singh Babli, Development & Panchayat Minister For the Year 2022-23				
Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No. D&PM/2022-23/113 dt. 15.05.2022	Gram Panchayat, Khairi, Tehsil Barwala, District Hisar."(1)For construction of land street from Bhuna Road village Khairi to house of Sh. Raj Kumar (Rs.8,50,000/-).(2)For construction of street from Bhuna Road to house of Sh. Krishan S/o Ram Singh (Rs.4,50,000/-).(3) For construction of street from house of Sh. Ashok Kumar S/o Sh. Krishan to Bhuna Road (Rs.8,50,000/-)."	1700000	BDPO Barwala
2	U.O.No. D&PM/2022-23/123 dt. 01.06.2022	Gram Panchayat, Kanheri, Tehsil Tohana, District Fatehabad. For construction/repair of boundary wall Near of Baba Siya Nath Dera."	1000000	BDPO Tohana
3	U.O.No. D&PM/2022-23/117 dt. 25.05.2022	Sh. Sanjay Bansal S/o Sh. Prem Chand, H. No. 5378B/19 Bhatia Nagar, Tohana, District Fatehabad. "For treatment of Kidney transplant	100000	SDM Tohana
4	U.O.No. D&PM/2022-23/126 dt. 01.06.2022	Sh. Balaji Mahendipur Salasar Seva Samiti, Kanchi Chowk, Tohana, Fatehabad (Regn. No. 1933). "For repair of Community Hall/Rooms in public interest."	500000	SDM Tohana
5	U.O.No. D&PM/2022-23/142 dt. 01.06.2022	Prachin Shri Hanuman Mandir Sabha, Mahavir Chowk Sapda Mohala, Tohana, (Regn. No. 01445), Distt.Fatehabad. "For repair of Community Hall/ Rooms in public interest."	1100000	SDM Tohana
6	U.O.No. D&PM/2022-23/146 dt. 01.06.2022	Gurudwara Baba Deep Singh Sewa Samiti (Regn. No.01249),Distt.Fatehabad. "For repair of Community Hall/Rooms in public interest."	1100000	SDM Tohana
7	U.O.No. D&PM/2022-23/150 dt. 01.06.2022	Saini Smaj Dharamshala & Community Hall, Patel Nagar, Ward No.06, Tohana (Regn. No. 01512),Distt.Fatehabad. "For repair of Community Hallrooms in public interest."	500000	SDM Tohana
8	U.O.No. D&PM/2022-23/154 dt. 01.06.2022	Shri Shiv Swarg Ashram Charitable Trust, Main Road, Bhatia Nagar, Tohana (Fatehabad) (Reg. No. 3174)."For repair of Community Hall/Rooms in public interest."	700000	SDM Tohana
9	U.O.No. D&PM/2022-23/158 dt. 01.06.2022	Gram Panchayat Jamalpur Shekhain, Tehsil Tohana, District Fatehabad."For repair of Community Hall/Building in public use."	1000000	SDM Tohana
10	U.O.No. D&PM/2022-23/162 dt. 01.06.2022	Smt. Kitabo Devi W/o Late Sh. Chhota Singh, Village Amani, Tohana, Distt. Fatehabad. "For repair of house being a poor lady."	50000	SDM Tohana
11	U.O.No. D&PM/2022-23/166 dt. 01.06.2022	Sh. Vijay s/o Sh. Dalip Singh, Village Dangra, Tehsil Tohana, District Fatehabad. "For repair of house being a poor person."	50000	SDM Tohana
12	U.O.No. D&PM/2022-23/174 dt. 24.06.2022	Gram Panchayat, Dharsul Kalan, Distt. Fatehabad. "For construction of street from the House of Sh. Binder S/o Sh. Chain to House of Sh. Nirmal Sarpanch."	990000	BDPO Tohana
13	U.O.No. D&PM/2022-23/177 dt. 24.06.2022	Gram Panchayat, Nangli, Distt. Fatehabad."For construction of Shed and others works in Gaushala."	500000	BDPO Tohana
14	U.O.No. D&PM/2022-23/180 dt. 24.06.2022	Gram Panchayat, Mayond Kalan, Distt. Fatehabad. "For construction of street from the House of Sh. Surjit (Kappu Mistri S/o Sh. Massu Ram to main Gali."	990000	BDPO Jakhal

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
15	U.O.No. D&PM/2022-23/183 dt. 24.06.2022	Sh. Panwan S/o Sh. Satbir Singh, Distt. Fatehabad. "For financial assistance for treatment of chronical disease of his father being poor."	150000	SDM Tohana
16	U.O.No. D&PM/2022-23/194 dt. 24.06.2022	Baba Peer Shah Nau Gaja Peer Committee, Village Kulan, Sub Tehsil Kulan, Fatehabad. (Registration No.380). "For repair of Community Hall/Rooms in public interest."	500000	SDM Tohana
17	U.O.No. D&PM/2022-23/198 dt. 24.06.2022	Ram Mandir Shakarpura Charitable Society (Registration No. 01686). "For repair of Community Hall/Rooms in public interest."	500000	SDM Tohana
18	U.O.No. D&PM/2022-23/202 dt. 24.06.2022	Sh. Janta Singh S/o Sh. Mangat, resident of Village Sidhani Tehsil Tohana, District Fatehabad. "For financial assistance treatment of Blood cancer of his wife being poor."	100000	SDM Tohana
19	U.O.No. D&PM/2022-23/206 dt. 24.06.2022	Gurudwara Shri Gobind Singh Ji, Village Akanwali, Tohana.Fatehabad (Registration No.1484)."For construction of shed/Hall for public use."	500000	SDM Tohana
20	U.O.No. D&PM/2022-23/210 dt. 24.06.2022	Baba Shyam Puri Adarsh Gaushala, Village Dharsul, Fatehabad (Regn. No. HR/FTD/2014/000369). "For construction of shed."	1000000	SDM Tohana
21	U.O.No. D&PM/2022-23/174 dt. 24.06.2022	Haare Ka Sahara Charitable Trust (Registration No.10929) H. No.2, Ward No. 03, Bansal Colony, Distt. Sirsa, "To provide Sewing Machines to poor Ladies and widow Ladies."	1100000	SDM Sirsa
22	U.O.No. D&PM/2022-23/130 dt. 01.06.2022	Sant Kabir Dharamshala & Kalyan Sabha, Sunder Nagar, Narwana Road, Jind (Regn. No. 2063). "For repair of Community Hall/Rooms in public interest."	2100000	SDM Jind
23	U.O.No. D&PM/2022-23/216 dt. 28.06.2022	Sh. Vinod Kumar S/o Sh. Sadhu Ram, #158/16, Officer Colony, Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	100000	SDM Tohana
24	U.O.No. D&PM/2022-23/220 dt. 28.06.2022	Sh. Pawan Kumar S/o Sh. Ramdev, #811/7, Gurudwara Gali, Tohana, Tohana Mandi, District Fatehabad. "To Purchase of Books for Higher Education being a poor person."	100000	SDM Tohana
25	U.O.No. D&PM/2022-23/224 dt. 28.06.2022	Sh. Kul Bhushan Sharma S/o sh. Chuni Lal Sharma, resident of House No. 385/B, Ward No. 20, Bhatiya Nagar, Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	200000	SDM Tohana
26	U.O.No. D&PM/2022-23/228 dt. 28.06.2022	Sh. Ranjeet Singh S/o Sh. Bhal Singh, Vill. Shakarpura, Tehsil Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	50000	SDM Tohana
27	U.O.No. D&PM/2022-23/232 dt. 28.06.2022	Sh. Bhim Rao S/o Sh. Shodi Ram, Vill. Mend Khurd, Tehsil Tohana, District Fatehabad.For Financial assistance for repair of house being a poor person."	50000	SDM Tohana
28	U.O.No. D&PM/2022-23/236 dt. 28.06.2022	Smt. Maya Rani W/o Sh. Krishan Lal, Vill. Shakarpura, Tehsil Tohana, District Fatehabad."For inancial assistance for repair of house being a poor lady."	50000	SDM Tohana
29	U.O.No. D&PM/2022-23/240 dt. 28.06.2022	Smt. Gurmeet Kaur W/o Sh. Raja Singh, Vill. Mend Khurd, Tehsil Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor lady."	50000	SDM Tohana

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
30	U.O.No. D&PM/ 2022-23/244 dt. 28.06.2022	Sh. Balwant Ram S/o Sh. Ranjha Ram, Vill. Shakarpura, Tehsil Tohana, District Fatehabad."For Financial assistance for repair of house being a poor person."	50000	SDM Tohana
31	U.O.No. D&PM/ 2022-23/248 dt. 28.06.2022	Sh. Meena Ram S/o Sh. Nura Ram, Vill. Shakarpura, Tehsil Tohana, District Fatehabad."For Financial assistance for repair of house being a poor person."	50000	SDM Tohana
32	U.O.No. D&PM/ 2022-23/252 dt. 28.06.2022	Sh. Jarnail Singh S/o Sh. Mehal Singh, Vill. Shakarpura, Tehsil Tohana, District Fatehabad."For Financial assistance for repair of house being a poor person."	50000	SDM Tohana
33	U.O.No. D&PM/ 2022-23/256 dt. 28.06.2022	Sh. Makhan Singh S/o Sh. Kashmir Singh, Vill.Shakarpura, Tehsil Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	50000	SDM Tohana
34	U.O.No. D&PM/ 2022-23/260 dt. 28.06.2022	Sh. Joginder Singh S/o Sh.Kashmir Singh, Vill.Shakarpura, Tehsil Tohana, District Fatehabad."For Financial assistance for repair of house being a poor person."	50000	SDM Tohana
35	U.O.No. D&PM/ 2022-23/302 dt. 07.07.2022	Sh. Ram Phal S/o Late Sh. Babar, Village Mandho Kheri, Tehsil Jind, District Jind. "For Financial assistance for repair of house being a poor person."	250000	SDM Jind
36	U.O.No. D&PM/ 2022-23/322 dt. 07.07.2022	Smt. Krishna Devi W/o Sh. Hawa Singh, Village Sundarpura, Tehsil Narwana, District Jind. "For Financial assistance for repair of house being a poor person."	200000	SDM Narwana
37	U.O.No. D&PM/ 2022-23/270 dt. 07.07.2022	Sh. Ramesh Kumar S/o Late Sh. Jaimal, Village Kutabpur, Tehsil & District Kaithal. "For Financial assistance for repair of house being a poor person."	100000	SDM Kaithal
38	U.O.No. D&PM/ 2022-23/278 dt. 07.07.2022	Sh. Suresh Kumar S/o Sh. Gopi Ram, Village Baliyali, Tehsil Bawani Khera, District Bhiwani. "For Financial assistance for repair of house being a poor person."	100000	SDM Bhiwani
39	U.O.No. D&PM/ 2022-23/294 dt. 07.07.2022	Sh. Deepak S/o Late Sh. Jai Bhagwan, Line Paar, 948/1, Vikas Nagar, Gali No. 14, Bahadurgarh, District Jhajjar."For Financial assistance for repair of house being a poor person."	400000	SDM Bahadurgarh
40	U.O.No. D&PM/ 2022-23/342 dt. 07.07.2022	Smt. Raj Bala W/o Sh. Mahender Singh, Village Khatiwas, Tehsil Jhajjar, District Jhajjar. "For Financial assistance for repair of house being a poor person."	250000	SDM Jhajjar
41	U.O.No. D&PM/ 2022-23/346 dt. 07.07.2022	Sh. Sonu Vats S/o Sh. Braham Parkash, #44, Near Airtel Office, Tibri Mohalla, Industrial Complex Dundahera, Gurugram, District Gurugram. "For Financial assistance for repair of house being a poor person."	250000	SDM Gurugram
42	U.O.No. D&PM/ 2022-23/274 dt. 07.07.2022	DCM Sr. Sec. School, Bithmara (Hisar) District Hisar. "For construction of Library & Purchase for Furniture in School."	1100000	SDM Barwala
43	U.O.No. D&PM/ 2022-23/266 dt. 07.07.2022	Sh. Sunil Kumar S/o Sh. Kalu Ram, village Talwandi Rana, Tehsil & District Hisar. "For Financial assistance for repair of house being a poor person."	300000	SDM Hisar
44	U.O.No. D&PM/ 2022-23/286 dt. 07.07.2022	Smt. Suman W/o Sh. Sanjay, Village Khanda Kheri, Tehsil Narnaund, District Hisar. "For Financial assistance for repair of house being a poor lady."	250000	SDM Narnaund

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
45	U.O.No. D&PM/ 2022-23/290 dt. 07.07.2022	Sh. Sanjay S/o Sh. Mahavir, village Khanda Kheri, Tehsil Narnaund, District Hisar. "For Financial assistance for repair of house being a poor person."	250000	SDM Narnaund
46	U.O.No. D&PM/ 2022-23/354 dt. 07.07.2022	Sh. Rajesh S/o Sh. Ranvir, village Khanda Kheri, Tehsil Narnaund, District Hisar. "For Financial assistance for repair of house being a poor person."	250000	SDM Narnaund
47	U.O.No. D&PM/ 2022-23/362 dt. 07.07.2022	St. Phool Kumar Sto Sh. Mahender, village Khanda Kheri, Tehsil Narnaund, District Hisar. "For Financial assistance for repair of house being a poor person."	250000	SDM Narnaund
48	U.O.No. D&PM/ 2022-23/370 dt. 07.07.2022	Sh. Ankush S/o Sh. Sharda Nand, village Khanda Kheri, Tehsil Narnaund, District Hisar. "For Financial assistance for repair of house being a poor person."	250000	SDM Narnaund
49	U.O.No. D&PM/ 2022-23/366 dt. 07.07.2022	Sh. Naresh S/o Sh. Mahender, village Khanda Kheri, Tehsil Narnaund, District Hisar. "For Financial assistance for repair of house being a poor person."	250000	SDM Narnaund
50	U.O.No. D&PM/ 2022-23/282 dt. 07.07.2022	Sh. Dalip S/o Sh. Bisheshar, Village Samain, Tehsil Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	50000	SDM Tohana
51	U.O.No. D&PM/ 2022-23/298 dt. 07.07.2022	Sh. Harjeet Singh S/o Sh. Mahenga Singh, Village Narel, Tehsil Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	400000	SDM Tohana
52	U.O.No. D&PM/ 2022-23/306 dt. 07.07.2022	Sh. Gobind S/o Sh. Amrik, #29, Block No. 3, Jakhal, Tehsil Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	200000	SDM Tohana
53	U.O.No. D&PM/ 2022-23/310 dt. 07.07.2022	Smt. Meena Rani W/o Sh. Satish Kumar, #737/14, Geeta Colony, Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	100000	SDM Tohana
54	U.O.No. D&PM/ 2022-23/314 dt. 07.07.2022	Sh. Rishab S/o Sh. Dinesh Kumar, #302/3, Gupta Colony, Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	200000	SDM Tohana
55	U.O.No. D&PM/ 2022-23/318 dt. 07.07.2022	Smt. Saroj W/o Sh. Nathu Ram, #4077/12, Bhuna, District Fatehabad. "For Financial assistance for repair of house being a poor person."	400000	SDM Fatehabad
56	U.O.No. D&PM/ 2022-23/326 dt. 07.07.2022	Smt. Birmati W/o Sh. Satish Kumar, Village Prem Nagar, Sibawal, Tehsil Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	200000	SDM Tohana
57	U.O.No. D&PM/ 2022-23/330 dt. 07.07.2022	Smt. Poonam W/o Sh. Mahender Kumar, #434/9, Near Balmiki Mandir, Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	400000	SDM Tohana
58	U.O.No. D&PM/ 2022-23/334 dt. 07.07.2022	Sh. Krishan S/o Sh. Dokal, Village Tharva, Tehsil Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	250000	SDM Tohana
59	U.O.No. D&PM/ 2022-23/338 dt. 07.07.2022	Sh. Hawa Singh S/o Mana Ram, #41, Village Tharva, Tehsil Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	250000	SDM Tohana

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
60	U.O.No. D&PM/ 2022-23/350 dt. 07.07.2022	Smt. Kamlesh W/o Sh. Ajit Kumar, #434/9, Near Balmiki Mandir, Tohana, District Fatehabad."For Financial assistance for repair of house being a poor person."	400000	SDM Tohana
61	U.O.No. D&PM/ 2022-23/358 dt. 07.07.2022	Sh. Sujan Singh S/o Sh. Safiya Ram, Village Samain, Tehsil Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	50000	SDM Tohana
62	U.O.No. D&PM/ 2022-23/378 dt. 14.07.2022	Nagar Khera Welfare Trust, Ward No. 14, Gilha Wali Dhani, Bhuna Road, Tohana (Registration No.6648)Construction/repair of boundary wall for public use,	200000	SDM Tohana
63	U.O.No. D&PM/ 2022-23/386 dt. 15.07.2022	Akal Sahid Gurudawara Sahib, Village Sidhani, District Fatehabad. (Registration No. 108) "For construction of Shed for public use."	500000	SDM Tohana
64	U.O.No. D&PM/ 2022-23/390 dt. 15.07.2022	Sh. Darshan Singh S/O Sh. Veeru Ram, Village Dharsul Kalan, Tehsil Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	80000	SDM Tohana
65	U.O.No. D&PM/ 2022-23/394 dt. 15.07.2022	Smt. Renu W/o Sh. Darshan Singh, Village Bidhai Khera, Tehsil Tohana, District Fatehabad."For Finanacial assistance for repair of house being a poor lady."	200000	SDM Tohana
66	U.O.No. D&PM/ 2022-23/398 dt. 15.07.2022	Shri Krishan Gaushala Samiti, Jakhal Mandi, District Fatehabad (Registration No. 682) "For construction of Shed & boundary well of Gaushala."	1100000	SDM Tohana
67	U.O.No. D&PM/ 2022-23/402 dt. 15.07.2022	Sh. Sukhraj S/O Sh. Sukhram, Village Dangra, Tehsil Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	200000	SDM Tohana
68	U.O.No. D&PM/ 2022-23/406 dt. 15.07.2022	Sh Ram Kumar S/o Sh. She Chand Village Dangra, Tehsil Tohana, District Fatehabad. For Financial assistance for repair of house being a poor person."	250000	SDM Tohana
69	U.O.No. D&PM/ 2022-23/410 dt. 15.07.2022	Smt Harmel Kaur W/o Sh. Harmesh Singh, Village Himatpura, Tehsil Tohana, District Fatehabad."For Financial assistant for treatment of accidental patient being a poor lady.	200000	SDM Tohana
70	U.O.No. D&PM/ 2022-23/414 dt. 15.07.2022	Sh. Lovpreet S/o Sh. Harjinder Singh, Village Narel, Tehsil Tohana, District Fatehabad. " For Financial assistance for repair of house being a poor person."	50000	SDM Tohana
71	U.O.No. D&PM/ 2022-23/418 dt. 15.07.2022	Gurudawara Sangatsar Chandpura, Sahib Village Chandpura, Tehsil Tohana District Fatehabad. (Registration No.366) "For constructioh of Shed for public use	700000	SDM Tohana
72	U.O.No. D&PM/ 2022-23/422 dt. 15.07.2022	Baba Lakhdatta Peerkhana chairitable Trust, Balran Road, Jakhal Mandi, District Fatehabad. (Registration No. 1210)"For construction of Shed for public use."	500000	SDM Tohana
73	U.O.No. D&PM/ 2022-23/426 dt. 15.07.2022	Shri Khatu Shyam Mandir Samiti, Mater Colony, Jakhal, District Fatehabad.(RegistrationNo.00116)"Forconstructi on of Hall for public use."	1100000	SDM Tohana
74	U.O.No. D&PM/ 2022-23/434 dt. 15.07.2022	Smt. Jasvir Kaur W/o Sh. Karamjeet Singh R/o Ward No. 14 Jakhal, New Basti. District Fatehabad "For Financial assistance for repair of house being a poor person.	200000	SDM Tohana

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
75	U.O.No. D&PM/ 2022-23/442 dt. 15.07.2022	Sh. Ravish Kumar S/o Ram Kishan, R/o Khatiko Ka Mohlla, Ward No.13, Loharu, District Bhiwani. "For Financial assistance for repair of house being a poor person."	50000	SDM Loharu
76	U.O.No. D&PM/ 2022-23/446 dt. 15.07.2022	Sh. Surender S/o Late Sh. Sarjit, village Nayana, Tehsil & District Hisar. * For Financial assistance for repair of house being a poor person."	50000	SDM Hisar
77	U.O.No. D&PM/ 2022-23/454 dt. 15.07.2022	Smt. Saveetri W/o Shridut, Village Bass, Tehsil Hansi, District Hisar. "For Financial assistance for repair of house being a poor lady."	400000	BDPO Hansi
78	U.O.No. D&PM/ 2022-23/382 dt. 15.07.2022	Sh. Sudhir S/o Sh. Surajbhan, Village Badal, Tehsil & District Charkhi Dadri. "For Financial assistance for repair of house being a poor person." Sh.	200000	SDM Charkhi Dadri
79	U.O.No. D&PM/ 2022-23/450 dt. 15.07.2022	Ramcharitra Indora S/o Sh. Joginder Singh Indora, Village Chandeni, Tehsil & District Charkhi Dadri. " For Financial assistance for repair of house being a poor person."	50000	SDM Charkhi Dadri
80	U.O.No. D&PM/ 2022-23/438 dt. 15.07.2022	Sh. Sonu S/o Sh.Shishpal, Village Chusala, TehsilDistrict Kaithal. "For Financial assistance for repair of house being a poor person."	200000	SDM Kaithal
81	U.O.No. D&PM/ 2022-23/430 dt. 15.07.2022	Sh. Sonu S/o Sh. Dhrampal, Village Khndyan Pana, Mokhra Khas, Tehsil Meham, District Rohtak."For Financial assistance for repair of house being poor Person."	50000	SDM Meham
82	U.O.No. D&PM/ 2022-23/459 SPL dt. 22.07.2022	Gram Panchayat, Gajuwala, Tehsil Tohana, District Fatehabad. "(1) For construction of rasta from Pirthala Main Road to Farm of Sh. Sunil Bolan (Rs.2,50,000/-)(2) For construction of rasta from Nangla Road to Dhani of Sh. Rajesh Shehrawat (Rs. 5,00,000/-)."	750000	BDPO Tohana
83	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Pirthala, Tehsil Tohana, District Fatehabad. "(1) For construction of Shed and Flooring (421) of IPB in Arora Gurudawara (Rs. 5,00,000/-)(2) For construction of prangan of IPB in SikhGurudawara (Rs. 5,00,000/-)."	1000000	BDPO Tohana
84	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Jandli Kalan, Tehsil Tohana, District Fatehabad. "(1) For construction of rasta from Mochi Road to Dhani of Sh. Jile Singh (Rs.2,75,000/-)	275000	BDPO Bhuna
85	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Bosti, Tehsil Tohana, District Fatehabad."(1) For construction of rasta from Chandar Minor to Dhani of Sh. Ram Singh Patwari. (Rs.2,00,000/-)(2) For construction of rasta from Dhani of Sh. Net Ram to Dhani of Sh. Chet Ram. (Rs. 5,00,000/-).»(3) For construction of rasta from Main Road to Dhani of Sh.Ruli Ram. (Rs. 4,00,000/-)."	1100000	BDPO Bhuna

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
86	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Jandli Khurd, Tehsil Tohana, District Fatehabad. " (1) For construction of rasta from Nadori Road to Dhani of Sh. Gulab S/o Sh. Teja Singh. (Rs.2,50,000/-) (2) For construction of rasta from Mochi Road to Dhani of Sh. Raja S/o Har Singh. (Rs. 1,00,000/-)." (3) For construction of rasta from Mochi Road to Dhani of Sh. Ramesh S/o Sh. Tulsi. (Rs. 3,00,000/-)."	650000	BDPO Bhuna
87	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Dhani Dult, Tehsil Tohana, District Fatehabad. * (1) For construction of rasta of IPB from Main Road to House of Sh. Shishpal Rao. (Rs. 1,00,000/-)(2) For construction of rasta from Main Road to H/o Sh.Ranbir . (Rs. 2,00,000/-)."	300000	BDPO Bhuna
88	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Dult, Tehsil Tohana, District Fatehabad." (1) For construction of ceiling of Hall of Ravi Dass Dharamshala. (Rs.6,50,000/-)(2) For construction of rasta from Main Road to Dhani of sh.Baldev Singh S/o Sh. Tara Singh. (Rs. 4,00,000/-)	1050000	BDPO Bhuna
89	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Dholu, Tehsil Tohana, District Fatehabad.(1) For construction of rasta of IPB from Nadori Road to Dhani of Sh. Hans Raj. (Rs.2,00,000/-)(2) For construction of rasta from Main Road to Dhani of sh. Vinod Nambardar. (Rs. 8,00,000/-)." (3) For construction of rasta from Tibbi Road to Dhani of Sh.Ramswaroop S/o Sh. Nathu Ram. (Rs. 6,50,000/-)."	1650000	BDPO Bhuna
90	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Tibbi, Tehsil Tohana, District Fatehabad." (1) For construction of rasta from Main Road to Dhani of Sh. Hardan S/o Ami Lal. (Rs.2,50,000/-)(2) For construction of rasta of IPB from Jakhal Road to Bhim Meel. (Rs. 1,50,000/-)."	400000	BDPO Bhuna
91	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Parta, Tehsil Tohana, District Fatehabad.(1) For construction of rasta of IPB from Gaiuwala Main Road to Dhani of Sh. Ram Kumar. (Rs.2,50,000/-)(2) For construction of rasta from Kundanpura Road to Dhani of Sh. Sanjay Sharma. (Rs. 2,50,000/-)."	500000	BDPO Tohana
92	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Bhuna, Tehsil Tohana, District Fatehabad." (1) For construction of rasta of IPB from Jakhal Road to Dhani of Sh. Baljeet Nambardar. (Rs.2,00,000/-)	200000	BDPO Bhuna
93	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Nadhori, Tehsil Tohana, District Fatehabad. " (1) For construction of rasta from Hasanga Road to Dhani of Sh. Nathu Ram. (Rs.4,00,000/-)	400000	BDPO Tohana
94	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Bhattu, Tehsil Tohana, District Fatehabad." (1) For construction of Iron Shed in Sikh Gurudawara. (Rs.5,00,000/-)	500000	BDPO Bhuna
95	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Saniyana, Tehsil Tohana, District Fatehabad." (1) For construction of Rasta from Bosti Main Road to Dhani of Sh. Bhim Bhambhu. (Rs.2,75,000/-)	275000	BDPO Tohana

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
96	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Meond Khurd, Tehsil Tohana, District Fatehabad. " (1) For construction of Shed and Flooring in Gurudwara. (Rs.9,00,000/-)	900000	BDPO Jakhal
97	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Chandpura, TehsilTohana,District Fatehabad. "(1) For renovation & Boundary Wall of Gym.(Rs.9,90,000/-)(2) For renovation of GPS. (Rs.9,90,000/-)."	1980000	BDPO Jakhal
98	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Mend Kalan, Tehsil Tohana, District Fatehabad. "(1) For construction of Lungar Hall in Shahid Baba Deep Singh Gurudawara. (Rs.9,90,000/-)	990000	BDPO Jakhal
99	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Dher, Tehsil Tohana, District Fatehabad."(1) For construction of Shed on Baba Lala Wala Peer.(5,00,000).	500000	BDPO Jakhal
100	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Rupanwali, Tehsil Tohana, District Fatehabad. "(1) For construction of C.C. Shed in Gurudawara.(Rs.8,00,000/-)	800000	BDPO Jakhal
101	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Sadhanwas, Tehsil Tohana,District Fatehabad. "(1) For construction of Shed on Baba Hassan Hussain. (Rs.5,00,000/-)	500000	BDPO Jakhal
102	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Mundaliyan, Tehsil Tohana,District Fatehabad. " (1) For renovation and Flooring in BC Chaupal.(Rs.9,90,000/-)	990000	BDPO Jakhal
103	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Jamalapur,Tehsil Tohana,District Fatehabad. "(1) For construction of Shed on Peer Pipal Shah.(Rs.9,00,000/-)	900000	BDPO Tohana
104	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Dharsul Khurd, Tehsil Tohana, District Fatehabad. *(1) For construction of Shed and Flooring in Dhanna Bhagat Committee. (Rs.9,90,000/-)	990000	BDPO Tohana
105	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Puran Majra, Tehsil Tohana, District Fatehabad. "(1) For construction of street from Bhag Singh S/o Sh. Darbar Singh to house of Sh. Gyan Sarpanch.(Rs.5,00,000/-)	500000	BDPO Tohana
106	U.O.No. D&PM/ 2022-23/459/ SPL dt. 22.07.2022	Gram Panchayat, Bidhai Khera, Tehsil Tohana, District Fatehabad. "(1) For construction of rasta from Main Road to Dhani of Sh. Hanuman. (Rs.2,50,000/-)(2) For construction of rasta from Main Road to Dhani of Sh.Satpal. (Rs. 1,50,000/-)."(3) For construction of rasta from Fatehabad Branch to Farm of Sh. Vikas. (Rs. 7,00,000/-)."	1100000	BDPO Tohana
107	U.O.No. D&PM/ 2022-23/134 dt. 01.06.2022	Saini Dharamshala & Educational Society, Ward No.. 10,Tohana (Fatehabad) (Registration No. DRFS/FTH/45). "For repair of Community Hall/Rooms in public interest.	2100000	SDM Tohana
108	U.O.No. D&PM/ 2022-23/462 dt. 25.07.2022	Deputy Commissioner, Jhajjar. "For Financial assistance to deaf and dumb School children of Sawera School, Jhajar and orphanage at Bahadurgarh."	200000	SDM Jhajjar

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
109	U.O.No. D&PM/ 2022-23/466 dt. 25.07.2022	Sh. Ashok Kumar S/o Sh. Birbal, Village Ahulana, Tehsil Gohana, District Sonapat. "For Financial assistance for repair of house being a poor person.	300000	SDM Gohana
110	U.O.No. D&PM/ 2022-23/470 dt. 25.07.2022	Sh. Jaivir S/o Sh. Puran, Ward No. 5, Dhareru, Bhiwani.District Bhiwani. "For Financial assistance for repair of house being a poor person."	100000	SDM Bhiwani
111	U.O.No. D&PM/ 2022-23/474 dt. 04.08.2022	Gram Panchayat, Samain, Tehsil Tohana, District Fatehabad."For construction/renovation of drinking water, street light and washroom etc of bus stand at village Samain."	150000	BDPO Tohana
112	U.O.No. D&PM/ 2022-23/477 dt. 04.08.2022	Sh. Mohit S/o Sh. Ramesh Kumar, # 393, Damkora Marg, Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	285000	SDM Tohana
113	U.O.No. D&PM/ 2022-23/481 dt. 04.08.2022	Sh. Shintu Majoka S/o Sh. Gobind Lal Majoka, # 174, Ward No. 10, Tohana Mandi, Fatehabad, District Fatehabad. "For Financial assistance for repair of house being a poor person."	200000	SDM Tohana
114	U.O.No. D&PM/ 2022-23/485 dt. 04.08.2022	Sh. Simran Jeet S/o Sh. Pawan Kumar, # 737, Ward No. 14, Dangara Road Geeta Colony, Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	200000	SDM Tohana
115	U.O.No. D&PM/ 2022-23/489 dt. 04.08.2022	Sh. Satpat Singh S/o Sh. Ajeb Singh, Village Fatehpuri, Tehsil Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor person."	300000	SDM Tohana
116	U.O.No. D&PM/ 2022-23/493 dt. 04.08.2022	Smt. Rani Bai W/o Sh. Sohan Lal, Village Akanwali, tehsil Tohana, District Fatehabad. "For Financial assistance for repair of house being a poor lady."	100000	SDM Tohana
117	U.O.No. D&PM/ 2022-23/501 dt. 04.08.2022	Smt. Manju Rani W/o Sh. Dharmapal, # 130/04, Byas Colony, Jakhal Mandi, District Fatehabad. "For Financial assistance for repair of house being a poor lady."	200000	SDM Tohana
118	U.O.No. D&PM/ 2022-23/497 dt. 04.08.2022	Amateur Kabaddi association Haryana, Dalal Residency Near Tikona Park, Charkhi Dadri, Registration No. 02346/2017. "To encourage game of Mahila Kabaddi."	500000	SDM Charkhi Dadri
119	U.O.No. D&PM/ 2022-23/505 dt. 04.08.2022	Lard Shiva Goshala Samiti, Shahpur, Panipat, Registration No.00138. "For construction of Shed & renovation of Lard Shiva Goshala."	1000000	SDM Panipat
120	U.O.No. D&PM/ 2022-23/517 dt. 23.08.2022	Gram Panchayat Saniyana, Tehsil Tohana, District Fatehabad. " I. For construction of rasta of IBP from Parta Road to Dhani of Shri Satpal: (Rs. 1,80,000/-)."	180000	BDPO Tohana

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
121	U.O.No. D&PM/ 2022-23/520 dt. 23.08.2022	Gram Panchayat Bidhai Khera, Tehsil Tohana, District Fatehabad. "1.For construction of rasta of IBP from Main rasta to Dhani of Shri Shish Pal. (Rs. 1,50,000/-)." 2.For construction of rasta from Main rasta to Dhani of Shri Jaivir Thukiya. (Rs.1,50,000/-)." 3.For construction of rasta from Dhani of Shri Rai Singh Budhanian.(Rs.2,00,000/-)."4.For construction of rasta from Main Gali to house of Shri Randhir Budhanian.(Rs.2,00,000/-).»	700000	BDPO Tohana
122	U.O.No. D&PM/ 2022-23/523 dt. 23.08.2022	Gram Panchavat Gajuwala, Tehsil Tohana, District Fatehabad. "1.For construction of rasta of IBP from Chitain Road to Dhani of Shri Rai Kumar son of Shri Bhana Ram.(Rs.60.000/-)." 2.For construction of rasta of IBP from Dhani of Suresh son of Shri Baru to Chitain Road.(Rs. 1.00.000/-). 3.For construction of rasta from Chitain Road to Dhani of Shri Chander Shekhar son of Shri Ram Niwas.(Rs.2,25,000/-)."4. For construction of rasta of IBP from Chitain road to Dhani of Shri Baru Ram F/o Sh. Ramesh.(Rs. 1,80,000/-)."5. For construction of rasta of IBP from Chitain road to Dhani of Shri Nirmal Singh son of Shri. Bir Singh.(Rs. 1,20,000/-)."	685000	BDPO Tohana
123	U.O.No. D&PM/ 2022-23/526 dt. 23.08.2022	Gram Panchayat Dangra, Tehsil Tohana, District Fatehabad. "1.For construction of rasta from Main Rasta to Dhani of Shri Umed.(Rs.2,50,000/-)."2.For construction of rasta from Main Rasta to Dhani of Sh.Satbir. (Rs.3,00,000/-)."3.For construction of rasta from Main Rasta to Dhani of Shri. Bharat Singh.(Rs.1,50,000/-)."	700000	BDPO Tohana
124	U.O.No. D&PM/ 2022-23/529 dt. 23.08.2022	Gram Panchayat Amani, Tehsil Tohana, District Fatehabad."1.For construction of rasta of IBP from Tohana Road to house of Shri Chhaiu son of Shri Mohan Singh.(Rs.2,25,000/-)."	225000	BDPO Tohana
125	U.O.No. D&PM/ 2022-23/532 dt. 23.08.2022	Gram Panchayat Tharva, Tehsil Tohana, District Fatehabad."1.For construction of Shed in Baba Ravi Puri Dera. (Rs.5,00,000/-)."2.For construction of rasta from house of Shri Sanjay to Main Road.(Rs.1.25,000/-)."3.For construction of rasta of IBP from Main Road to house of Shri Rajender.(Rs. 1,25,000/-).'4. For construction of rasta from Laloda Main Road to Dhani of Shri Umed.(Rs. 1,25,000/-)."	875000	BDPO Tohana
126	U.O.No. D&PM/ 2022-23/537 dt. 23.08.2022	Gram Panchayat Parta, Tehsil Tohana, District Fatehabad."1.For construction of rasta of IBP from Gajuwala Road to house of Shri Bhura Ram.F/o Sh. Ram Kumar.(Rs. 1,20,000/-)."2.For construction of rasta of IBP from Kundanpura Road to Dhani of Shri Sanjay Sharma. (Rs.2,25,000/-)."	345000	BDPO Tohana

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
127	U.O.No. D&PM/ 2022-23/540 dt. 23.08.2022	Gram Panchayat Nadhori, Tehsil Tohana, District Fatehabad."1.For construction of rasta of IBP from Jandli Road to Dhani of Shri Sanjay Godara.(Rs.3,00,000/-)."2.For construction of rasta of IBP from Main Rasta to Dhani/House of Bhagwan Dass son of Shri Fakir Chand.(Rs.3,00,000/-).	600000	BDPO Bhuna
128	U.O.No. D&PM/ 2022-23/543 dt. 23.08.2022	Gram Panchayat Jandli Khurd. Tehsil Tohana. District Fatehabad. *1.For construction of rasta of IBP from Nadhori Road to Dhani/House Shri Satpap.(Rs.1,25.000/-)." Vinod S/o Sh. 2. For construction of rasta of IBP from Mochi Road to Dhani of Shri Nafe. (Rs. 1.25,000/-)."3.For construction of rasta of IBP from Bhuna Road to Dhani of Shri Dalbir s/o of Sh. Manphool. (Rs. 1,25,000/-)."4.For onstruction of rasta of IBP from Mochi Road to Sirma Pond.(Rs.3,50,000/-)."5.For construction of rasta of IBP from Bhuna Road to Dhani of Shri Salinder Nambardar. (Rs. 1,00,000/-).".	825000	BDPO Bhuna
129	U.O.No. D&PM/ 2022-23/546 dt. 23.08.2022	Gram Panchayat Tibbi, Tehsil Tohana, District Fatehabad."1.For construction of rasta of IBP from Jakhal Road to Dhani/House of Shri Rajesh Verma. (Rs.6,50,000/-)."3.For construction of rasta of IBP from Nadh rasta to Dhani of Shri Ola.(Rs. 1,80,000/-)."3.For construction of rasta of IBP from Jakhal Road to Dhani of shri Mange Ram Ola. (Rs.3,25.000/-).'.	1155000	BDPO Bhuna
130	U.O.No. D&PM/ 2022-23/549 dt. 23.08.2022	Shri Guru Teg Bahadur Sahab. Village Nadail, Tehsil Tohana, District Fatehabad (Registration No. 266). *. For construction Community Hall/Rooms for the use of public	1100000	BDPO Tohana
131	U.O.No. D&PM/ 2022-23/553 dt. 01.09.2022	Gram Panchayat Dangra, Tehsil Tohana, District Fatehabad."For construction of IPB street from H/o Sh. Chandram to Maduwana Road.	271000	BDPO Tohana
132	U.O.No. D&PM/ 2022-23/557 dt. 01.09.2022	Gram Panchayat Dangra, Tehsil Tohana, District Fatehabad."For construction of IPB street from main gali to Ho Sh.Krishan S/o Sh. Amar Singh.	375000	BDPO Tohana
133	U.O.No. D&PM/ 2022-23/561 dt. 01.09.2022	Ms. Jyoti D/o Sh. Suresh Kumar, #1207, Ward No.1, Kalayan Nagar, Tohana, District Fatehabad. "For Financial assistance for treatment of kidney being poor."	100000	BDPO Tohana
134	U.O.No. D&PM/ 2022-23/565 dt. 01.09.2022	Gram Panchayat Dangra, Tehsil Tohana, District Fatehabad."For construction of IPB street from H/o Sh. Ram Kumar to Maduwana road."	481000	BDPO Tohana
135	U.O.No. D&PM/ 2022-23/513 dt. 23.08.2022	Sh. Aman Sharma S/o Sh. Surinder Mohan Sharma, # 221, Shivalik Enclave, Manimajra, Chandigarh. "For financial assistance for treatment of her daughter due to accidental case in school.	400000	SDM Panchkula
136	U.O.No. D&PM/ 2022-23/571 dt. 08.09.2022	Shri Sanatan Dharam Mandir Samiti. (Reg.) Block-Siwan, District Kaithal. "For renovation work.	600000	SDM Kaithal
137	U.O.No. D&PM/ 2022-23/576 dt. 15.09.2022	Apporva Foundation Charitable Trust, Patel Nagar, Tohana, District-Fatehabad."For items/equipments"purchase of various	500000	SDM Tohana

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
138	U.O.No. D&PM/ 2022-23/591 dt. 21.09.2022	Sh. Jaspreet S/o Sh. Balwinder, Village Talwada, Tehsil Tohana, District Fatehabad. "For financial assistance for purchase of equipments of athletics game being a poor"	50000	SDM Tohana
139	U.O.No. D&PM/ 2022-23/595 dt. 21.09.2022	Sh. Raj Kumar S/o Sh. Chuhru Ram, Village Med Boghanwali, Tehsil Tohana, District Fatehabad."For financial assistance for repair of house being a poor person"	55000	SDM Tohana
140	U.O.No. D&PM/ 2022-23/604 dt. 27.09.2022	Tohana Senior Citizen Parishad, Tohana, District Fatehabad (Registration No. 00030). "For financial assistance for treatment of senior citizens"	500000	SDM Tohana
141	U.O.No. D&PM/ 2022-23/608 dt. 27.09.2022	Baba Banda Bahadur Sewa Samiti, Ram Nagar, Tohana, District Fatehabad (Under Red. No. 6 of 986-87)."For financial assistance for construction /Renovation/ repair of Baba Banda Bahadur Sewa Samiti for public use"	500000	SDM Tohana
142	U.O.No. D&PM/ 2022-23/612 dt. 27.09.2022	Deputy Commissioner, Fatehabad. "For construction of Dharamshala, Ward No. 1, Bhaat Colony, Tohana for public use"	500000	SDM Tohana
143	U.O.No. D&PM/ 2022-23/631 dt. 03.10.2022	Kritika Jain W/o Sh. Ajay Jain, 640/19 Arya Samaaj Wali Gali Ward No. 19, Tohana, District - Fatehabad. "For financial assistance for repair of house"	150000	SDM Tohana
144	U.O.No. D&PM/ 2022-23/599 dt. 21.09.2022	Si ray S/o Sh. Som Nath, House No. 164, Ward No.5, Tohana Road, Ratia, District Fatehabad. "For financial assistance for treatment of his"	50000	SDM Ratia
145	U.O.No. D&PM/ 2022-23/615 dt. 28.09.2022	Badal Singh S/o Shri Pal, Village-Dangra, District Fatehabad-125120. "For financial assistance for repair of house being poor person"	200000	SDM Fatehabad
146	U.O.No. D&PM/ 2022-23/619 dt. 28.09.2022	Sanjiv Kumar S/o Sh. Sombir Singh, Village-Devawas, Distt-Bhiwani-127043. "For financial assistance for repair of house being a poor person"	50000	SDM Bhiwani
147	U.O.No. D&PM/ 2022-23/623 dt. 28.09.2022	Angrej Singh S/o Sh. Balwant, House No.680, Village-Khairampur, Distt-Hisar-1250502."For financial assistance for repair of house being a poor person"	50000	SDM Hisar
148	U.O.No. D&PM/ 2022-23/581 dt. 16.09.2022	Smt. Bhagirathi Devi D/o Sh. Suresh Chander Bhatt, House No. 1528, Sector 18-D, Chandigarh. "For treatment of Blood Cancer"	250000	SDM Panchkula
149	U.O.No. D&PM/ 2022-23/627 dt. 28.09.2022	Seema Devi W/o Sh. Anand Das, House No. 641, Sector-45, Burail, Chandigarh-160047. "For financial assistance for	50000	SDM Panchkula
150	U.O.No. D&PM/ 2022-23/636 dt. 20.10.2022	Jai Baba Mira Sahib Charitable Trust, Haidarwala Road Jamalpur Shekhan, District Fatehabad (Registration No 2754) "For construction of Community Hall/Rooms for the use of public"	100000	SDM Tohana
151	U.O.No. D&PM/ 2022-23/640 dt. 21.10.2022	Amarjit S/o Sh. Mahender, House No. 519, Ward No. 11, Tohana, Distt.-Fatehabad-125120."For financial assistance for repair of house"	250000	SDM Tohana
152	U.O.No. D&PM/ 2022-23/640 dt. 21.10.2022	Mahinder Singh S/o Sh. Chandu Ram, Village Parta, Tehsil Tohana, Distt-Fatehabad-125120. "For financial assistance for repair of house"	250000	SDM Tohana

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
153	U.O.No. D&PM/ 2022-23/648 dt. 21.10.2022	Sanjeev Singla S/o Sh. Balwinder Singla, House No. 206, Jain Gali, Ward No. 7, Tohana, Distt-Fatehabad-125120. "For treatment of illness"	100000	SDM Tohana

Allocation of D.Q. sanctioned by Sh.Sandeep Singh, Minister For the Year 2022-23				
Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O. No.Secy./MS&YA-2022 /01 dt. 22.05.2022	Sports Promotion Society Panchkula, Head Office 308, Sector-17, Panchkula (Regd. No. 41/2010). For the Sports & Cultural activitties."	1100000.00	SDO (C) Panchkula
2	U.O. No.Secy./MS&YA-2022 /05 dt.31.05.2022	Sh. Simranjeet Singh S/o Sh. Gurtej Singh Village Chando Kalan, Tehsil Ratia, Fatehabad. "For financial assistance for the purchase sports equipments (Shooting) being handicapped & being poor."	350000.00	SDO (C) Ratia
3	U.O. No.Secy./MS&YA-2022 /09 dt.31.05.2022	Smt. Sandhya Devi W/o Ramesh Kumar Village Kanthla, Tehsil Pehowa, Kurukshetra. "For financial assistance for the repair of house being poor."	100000.00	SDO (C) Pahowa
4	U.O. No.Secy./MS&YA-20221/13 dt.06.07.2022	Sh. Puttan S/o Sh. Faggu Lal Ward No.11, Kila Chowk, Pehowa, Distt. Kurukshetra. "For financial assistance for the repair of house being poor."	100000.00	SDO (C) Pahowa
5	U.O. No.Secy./MS&YA-20221/17 dt.06.07.2022	President, Kamboj Dharamshala Kurukshetra Plot No.8, VIP Road, near Sanihit Srovar, Thanesar (Kurukshetra) (HR-4-2017-01343) "For the completion of hall at Kamboj Dharamshala Kurukshetra for public use."	500000.00	SDO (C) Kurukshetra
6	U.O. No.Secy./MS&YA-2021 /21 dt.06.07.2022	Sh. Sushil Kumar S/o Sh. Ram Sarop, Ward No. 11, Nand Colony, Pehowa, Kurukshetra. "For financial assistance ■for the repair of house being poor."	100000.00	SDO (C) Pahowa
7	U.O. No.Secy./MS&YA-20221/25 dt.06.07.2022	President, Om Shiv Shakti Club (HR-141) Near Government Hospital, Kathgarh Chapra Road, Ismailabad, Block Pehowa (Kurukshetra) "To promote the Sports & Cultural activities."	200000.00	SDO (C) Pahowa
8	U.O. No.Secy./MS&YA-2022 /29 dt.06.07.2022	President, Helping Hands Committee, Saraswati Chowk, Pehowa, Distt. Kurukshetra (Regd.01831) "To promote the & Cultural activities."	125000.00	SDO (C) Pahowa
9	U.O. No.Secy./MS&YA-20221/33 dt.06.07.2022	Seth Navrang Rai Lohia Jai Ram Girls College, Village Lohar Majra, Pehowa, District Kurukshetra (JGI-4249) ■"To promote the Sports & Cultural activities."	500000.00	SDO (C) Pahowa
10	U.O. No.Secy./MS&YA-2021/37 dt.06.07.2022	President, Goonj Welfare Club (Regd. 01060) Village Jurasi Kalan, Pehowa, Kurukshetra "To promote the Sports & Cultural activities."	200000.00	SDO (C) Pahowa
11	U.O. No.Secy./MS&YA-2021 /41 dt.06.07.2022	President, Vatsalya Vatika, Sri Shiv mandir & Aashram (Regd.23738) Braham Colony, Amin Road, Kurukshetra To promote the Sports & Cultural activities.	250000.00	SDO (C) Pahowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
12	U.O. No.Secy./MS&YA-2022 /45 dt.06.07.2022	President, Bar Association (HR-01032) Judicial Complex, Pehowa District Kurukshetra "For financial assistance for the completion of chamber of advocates, library, canteen for public use."	1100000.00	SDO (C) Pahowa
13	U.O. No.Secy./MS&YA-2022 /49 dt.06.07.2022	President, Baba Farid Sewa Dal, (Regd. 01334) Village Siana Saidan, Pehowa District Kurukshetra "For financial d assistance for the completion of hall in Peer Baba & Nagar Kheda and for purchase of Utensils for public use."	300000.00	SDO (C) Pahowa
14	U.O. No.Secy./MS&YA-2022 /53 dt.06.07.2022	Smt. Mamta Rani W/o Sh. Satnaam Singh, Ward No. 7, Pehowa, Kurukshetra. "For financial assistance for the d repair of house being poor."	200000.00	SDO (C) Pahowa
15	U.O.No .Secy./MS&YA-2021 /57 dt.14.07.2022	mt. Rita Rani W/o Sh. Puneet Kumar, Ward No. 8, 21 Pehowa, Kurukshetra. "For financial assistance for the ed treatment of ailmet of her daughter (Blood Sugar) being poor."	21000.00	SDO (C) Pahowa
16	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Jeeto Devi W/o Sh. Jasmer Singh, Kanthla, Pehowa, Kurukshetra. "For financial assistance for the ated repair of house being poor."	21000.00	SDO (C) Pahowa
17	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Raghbir Singh S/o Sh. Mangat Ram, Ishaq, Pehowa, Kurukshetra. "For financial assistance for the purchase ted of books, clothes, shoes, fee etc. of his daughter being poor."	21000.00	SDO (C) Pahowa
18	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Vishnu Devi W/o Sh. Saroop Chand, Sandhola, Pehowa, Kurukshetra. "For financial assistance for the ted treatment of her husband ailmet (Kidney) being poor."	21000.00	SDO (C) Pahowa
19	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Paramjeet Kaur W/o Sh. Kulwant Singh Chajjupur, Pehowa, Kurukshetra. "For financial assistance for the ed purchase of books, clothes, shoes, fee etc. of her children being poor."	21000.00	SDO (C) Pahowa
20	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Neelam Rani W/o L Sh. Santa Ward No. 12, Pehowa, Kurukshetra. "For financial assistance for the ed repair of house being poor."	21000.00	SDO (C) Pahowa
21	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Kuldeep S/o Sh. Om Parkash, Ruan, Pehowa, Kurukshetra. "For financial assistance for the treatment d of his ailmet (Heart) being poor."	21000.00	SDO (C) Pahowa
22	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Roshani W/o Sh. Isham Singh, Ward No. 1, Pehowa, Kurukshetra. "For financial assistance for the treatment of her ailmet (Heart) being poor."	21000.00	SDO (C) Pahowa
23	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Sunita Devi W/o Sh. Balwinder, Naisi, Pehowa, Kurukshetra. "For financial assistance for the treatment of her ailmet (BP) being poor."	21000.00	SDO (C) Pahowa
24	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Pala Ram S/o Sh. Runga Ram, Guldera, Pehowa, Kurukshetra. "For financial assistance for the treatment of his ailmet (Cancer) being poor."	21000.00	SDO (C) Pahowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
25	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Karan Singh S/o Sh. Dharam Singh, Ishaq, Pehowa, Kurukshetra. "For financial assistance for the repair of house being poor."	21000.00	SDO (C) Pahowa
26	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Soni Devi W/o Sh. Ram Lal, Ramgarh Road, Pehowa, Kurukshetra. "For financial assistance for the treatment of ailment of her husband (Heart) being poor."	21000.00	SDO (C) Pahowa
27	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Prem Chand S/o Sh. Hari Ram, Chajjupur, Pehowa, Kurukshetra. "For financial assistance for the treatment of ailment of her daughter (Blood Sugar) being poor."	21000.00	SDO (C) Pahowa
28	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Seema Rani W/o Sh. Satyvan, Dhingar Patti, Sarsa, Pehowa, Kurukshetra. . "For financial assistance for the purchase of books, clothes, shoes, fee etc. of her children being poor."	21000.00	SDO (C) Pahowa
29	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Daljit kaur S/o Sh. Hardev Singh, Mohanpur, Pehowa, Kurukshetra. "For financial assistance for the purchase of books, clothes, shoes, fee etc. of her children being poor."	21000.00	SDO (C) Pahowa
30	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Saroj W/o L Sh. Sohan Lal, Urnai, Pehowa, Kurukshetra. "For financial assistance for the purchase of books, clothes, shoes, fee etc. of her children being poor."	21000.00	SDO (C) Pahowa
31	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Mahinder Ram S/o Sh. Sharda Ram, Urnai, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailment (Arms) being poor."	21000.00	SDO (C) Pahowa
32	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Karnail Singh S/o Sh. Naranjan Singh, Diwana, Pehowa, Kurukshetra. "For financial assistance for the repair of house being poor."	21000.00	SDO (C) Pahowa
33	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Kanta Devi W/o Sh. Sindhi Ram, Gumthala Garu, Pehowa, Kurukshetra. "For financial assistance for the repair of house being poor."	21000.00	SDO (C) Pahowa
34	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Jeet Singh S/o Sh. Mana Ram, Urnai, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailment (Handicapped) being poor."	21000.00	SDO (C) Pahowa
35	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Rawel Singh S/o Sh. Ishwar Chand, Ward No.7, Harijan Basti, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailment being poor."	21000.00	SDO (C) Pahowa
36	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Hawa Singh S/o Sh. Mangta, Ishak, Pehowa, "For financial assistance for the treatment of his ailment being poor."	21000.00	SDO (C) Pahowa
37	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Sona Devi W/o Sh. Gurjent Lal, Ishak, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailment (Handicapped) being poor."	21000.00	SDO (C) Pahowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
38	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Bimla Devi W/o Sh. Krishan Kumar, Gaucharan, Pehowa, Kurukshetra. "For financial assistance for the purchase of books, clothes, shoes, fee etc. of her children being poor."	21000.00	SDO (C) Pahowa
39	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Jaspal S/o Sh. Satpal, Ward No.2, Pehowa, Kurukshetra. "For financial assistance for the treatment of his ailment (Leg) being poor."	21000.00	SDO (C) Pahowa
40	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. John Masih S/o Sh. Kuku Masih, Foji Plot, Pehowa, Kurukshetra. "For financial assistance for the treatment of his ailment (Lever) being poor."	21000.00	SDO (C) Pahowa
41	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Nisha Rani W/o L Sh. Sanjeev Kumar, Nand Colony, Pehowa, Kurukshetra. "For financial assistance for the treatment of her ailment being poor."	21000.00	SDO (C) Pahowa
42	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Naresh Kumar S/o Sh. Mansi Ram, Khijarpura, Pehowa, "For financial assistance for the treatment of his ailment (Lever) being poor."	21000.00	SDO (C) Pahowa
43	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Rekha Devi W/o Sh. Darshan Singh, Challon, Pehowa, Kurukshetra "For financial assistance for the purchase of books, clothes, shoes, fee etc. of her children being poor."	21000.00	SDO (C) Pahowa
44	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Jaswinder Kaur W/o Sh. Raghuvir Singh, Gandhi Nagar, Pehowa, Kurukshetra, "For financial assistance for the treatment of his ailment of her husband (Heart) being poor."	21000.00	SDO (C) Pahowa
45	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Kiran Bala W/o Sh. Vijay Kumar, Ward No. 17/4, Guru Nanak Colony, Pehowa, Kurukshetra. "For financial assistance for the repair of house being poor."	21000.00	SDO (C) Pahowa
46	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Rekha Rani W/o Sh. Ashok Kumar, Ward No.17 Guru Nanak Colony, Pehowa, Kurukshetra "For financial assistance for the purchase of books, clothes, shoes, fee etc. of her children being poor."	21000.00	SDO (C) Pahowa
47	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Suman W/o Sh. Kashturi Lal, Guru Nanak Colony, Pehowa, Kurukshetra "For financial assistance for the purchase of books, clothes, shoes, fee etc. of her children being poor."	21000.00	SDO (C) Pahowa
48	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Ram S/o Sh. Kartash Ram, Santholi, Chunia Farm, Pehowa, Kurukshetra "For financial assistance for the treatment of ailment of his wife (Hips) being poor."	21000.00	SDO (C) Pahowa
49	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Harvinder Kaur D/o Sh. Harbhajan Singh, Siyakoti Farm, Pehowa, Kurukshetra "For financial assistance for the treatment of her ailment being poor."	21000.00	SDO (C) Pahowa
50	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Harpreet Kaur W/o Sh. Jagir Singh, Asmanpur, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	21000.00	SDO (C) Pahowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
51	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Jagir Singh S/o Sh. Gurbachna Singh, Kupia Plot Karah Sahib, Pehowa, Kurukshetra "For financial assistance for the purchase of books, clothes, shoes, fee etc. of his daughter being poor."	21000.00	SDO (C) Pahowa
52	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sanjeev Kumar S/o Late Sh. Banta Ram, Ward No 8, Saini Mohalla, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailmet (Handicapped) being poor."	21000.00	SDO (C) Pahowa
53	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Ravinder Kumar S/o Sh. Basti Ram, Nand Colony Ward No 2, Kaithal Road, Pehowa, Kurukshetra "For financial assistance for the treatment of ailmet his wife (Heart) being poor."	21000.00	SDO (C) Pahowa
54	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Menka Devi W/o Sh. Jasbir Singh, Ishaq, Pehowa, Kurukshetra "For financial assistance for the treatment of her ailmet (Handicapped) being poor."	21000.00	SDO (C) Pahowa
55	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Bhagwanti W/o Sh. Ramlal, Urnai, Pehowa, Kurukshetra. "For financial assistance for the repair of house being poor."	21000.00	SDO (C) Pahowa
56	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Jagga S/o Sh. Jeeta Ram, Talheri, Pehowa, Kurukshetra "For financial assistance for the treatment of her ailmet (Handicapped) being poor."	21000.00	SDO (C) Pahowa
57	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Balwinder Singh S/o Sh. Raghubir Sing Pehowa, Kurukshetra "For financial assistance for the treatment of ailmet of his son (Legs) being poor."	21000.00	SDO (C) Pahowa
58	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Rulda Singh S/o Sh. Niranzan Singh, Saraswati Khera, Pehowa, Kurukshetra "For financial assistance for the treatment of ailmet of his son (psychological) being poor."	21000.00	SDO (C) Pahowa
59	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sita Rani W/o Late Darshan Lal, Ward No.17, Amar Dass Colony, Pehowa, Kurukshetra "For financial assistance for the treatment of ailmet of his son (psychological) being poor."	21000.00	SDO (C) Pahowa
60	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Vinod Kumar S/o Sita Ram, Dhoolgarh, Pehowa, Kurukshetra "For financial assistance for the treatment of ailmet of his son (Legs) being poor."	21000.00	SDO (C) Pahowa
61	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Bira Ram S/o Bhagtu Ram, Dhoolgarh, Pehowa, Kurukshetra "For financial assistance for the treatment of ailmet of his son (Legs) being poor."	21000.00	SDO (C) Pahowa
62	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Seb Kumar S/o ramkishan, Talheri, Pehowa, Kurukshetra "For financial assistance for the purchase of books, clothes, shoes, fee etc. of his daughter being poor."	21000.00	SDO (C) Pahowa
63	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Tek Chand S/o Krishan Lal, Gulgehra, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailmet (Leg) being poor."	21000.00	SDO (C) Pahowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
64	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Om Parkash S/o Sh. Mahender Singh, Ruan,sarsa, Pehowa, Kurukshetra "For financial assistance for the purchase of books, clothes, shoes, fee etc. of his daughter being poor."	31000.00	SDO (C) Pahowa
65	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Mamta Rani W/o Sh. Pawan Kumar, Chhanwala, Pehowa, Kurukshetra "For financial assistance for the purchase of books, clothes, shoes, fee etc. of her daughters being poor."	31000.00	SDO (C) Pahowa
66	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Joginder singh S/o Sh. Arjun Singh, Jakhwala, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	31000.00	SDO (C) Pahowa
67	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Babli W/o Late Om Parkash, Urnai, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	31000.00	SDO (C) Pahowa
68	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Minakshi W/o Sh. Mukesh Kumar, Ward No.11 Pehowa, For financial assistance for the repair of house being poor."	31000.00	SDO (C) Pahowa
69	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Jaspal Singh S/o Sh. Jagtar Singh, Batheri, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailment (Leg) being poor."	31000.00	SDO (C) Pahowa
70	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Meena Rani W/o Sh. Jaswinder Kumar, Siana, Saidan, Pehowa, Kurukshetra For financial assistance for the repair of house being poor."	31000.00	SDO (C) Pahowa
71	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Sunita W/o Sh. Ramesh, Karah Sahib,, Pehowa, Kurukshetra For financial assistance for the repair of house being poor."	31000.00	SDO (C) Pahowa
72	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Malkit Singh S/o Sh. Krishan Lal, Harigarh Bhorakh, Pehowa, Kurukshetra "For financial assistance for the purchase of books, clothes, shoes, fee etc. of his daughter being poor."	31000.00	SDO (C) Pahowa
73	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Kashmir S/o Mehar Chand, Bhor saidan, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailment (Cancer) being poor."	31000.00	SDO (C) Pahowa
74	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Amarjeet Kaur W/o Sh. Gurnam Singh, Gledwa, Pehowa, Kurukshetra "For financial assistance for the purchase of books, clothes, shoes, fee etc. of her son being poor."	31000.00	SDO (C) Pahowa
75	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Jogender Lal W/o Sh. Harbansh Lal, Mohanpur, Pehowa, Kurukshetra "For financial assistance for the purchase of books, clothes, shoes, fee etc. of his daughter being poor."	31000.00	SDO (C) Pahowa
76	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Sangeeta Rani W/o L Sh. Vijender Chander, Ramgarh Ror, Pehowa, Kurukshetra "For financial assistance for the purchase of books, clothes, shoes, fee etc. of her childrens being poor."	31000.00	SDO (C) Pahowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
77	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Brijpal S/o Sh. Sultan Singh, Chunia Farm, Pehowa, Kurukshetra "For financial assistance for the treatment of ailment of his wife (psychological) being poor."	50000.00	SDO (C) Pahowa
78	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Raj Kumar S/o Sh. Gurmail Singh, Khadak Singh Farm, Sandholi, Pehowa, Kurukshetra For financial assistance for the repair of house being poor."	50000.00	SDO (C) Pahowa
79	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Sona Devi W/o L. Sh. Naranjan Ram, Tikri, Pehowa, Kurukshetra "For financial assistance for the treatment of ailment of her (hand) being poor."	50000.00	SDO (C) Pahowa
80	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Krishna W/o Sh. Rampal, Batheri, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	50000.00	SDO (C) Pahowa
81	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Sandhya Devi W/o Sh. Ramesh Kumar, Kanthla, Malikpur, Pehowa, Kurukshetra "For financial assistance for the purchase of books, clothes, shoes, fee etc. of her childrens being poor."	50000.00	SDO (C) Pahowa
82	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Gurmeet Kaur W/o Sh. Baryam Singh, Karah Sahib, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	50000.00	SDO (C) Pahowa
83	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Manjeet Kaur W/o Sh. Bhag Singh, Karah Sahib, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	50000.00	SDO (C) Pahowa
84	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Smt. Rajpati W/o Sh. Karnail Singh, Karah Sahib, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	50000.00	SDO (C) Pahowa
85	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Heera Singh S/o Sh. Jagtar Singh, Thaska Miranji, 1 Pehowa, Kurukshetra "For financial assistance for the repair of house being poor & being handicapped."	50000.00	SDO (C) Pahowa
86	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Sh. Sata Ram S/o Sh. Lila Ram, Thana, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	100000.00	SDO (C) Pahowa
87	U.O. No. Secy/MS&YA-2021/57 dt. 14.05.2022	Gurudwara Singh Sabha (Regd. HR-4-1068) Thaska Miranji, Pehowa, Kurukshetra "For the completion of hall & room in Gurudwara Sahib for public use."	500000.00	SDO (C) Pahowa
88	U.O. No. Secy/MS&YA-2021/133 dt. 27.07.2022	Sh. Ravi Kumar S/o Sh. Pal Singh # 90 Nichli Chaunki (198) Panchkula. "For financial assistance for the repair of house being poor."	200000.00	SDO (C) Panchkula
89	U.O. No. Secy/MS&YA-2021/137 dt. 12.08.2022	Shree Nanaksar Singh Sabha (Regd.01083) Dunia Majra, Pehowa, Kurukshetra. "For the completion of hall in Shree Nanaksar Singh Sabha Gurudwara for general public use."	500000.00	SDO (C) Pahowa
90	U.O. No. Secy/MS&YA-2021/137 dt. 12.08.2022	Sh. Purvanshu Garg S/o Sh. Rajesh Garg # 59, Ward No.16, Model Town, Pehowa, Kurukshetra "For financial assistance for the purchase of books, clothes, shoes, fee etc. of his study being poor."	300000.00	SDO (C) Pahowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
91	U.O. No. Secy/MS&YA-2021/137 dt. 12.08.2022	Sh. Gurbinder Singh S/o Sh. Sardara Singh Ward No. 8, Bhore Saidan, Pehowa, Kurukshetra. "To promote the d sports activities & purchase of Sports equipments."	100000.00	SDO (C) Pahowa
92	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Lakhwinder kaur W/o L. Parwinder Singh Galedwa, Pehowa, Kurukshetra. "For financial assistance for the repair of house being poor"	31000.00	SDO (C) Pahowa
93	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Shiv Kumar S/o Sh. Roshan Lal Bherian, Pehowa, Kurukshetra. "For financial assistance for the repair of house being poor"	31000.00	SDO (C) Pahowa
94	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Isehro Devi W/o Sh. Satbir Singh, Ward No. 13/12, Pehowa, Kurukshetra "For financial assistance for the treatment of her husband ailment (Heart) being poor"	31000.00	SDO (C) Pahowa
95	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Satbir Singh S/o Sh. Rishal Singh, Bhansi Majra, Pehowa, Kurukshetra. "For financial assistance for the treatment of his ailment (Cancer) being poor"	21000.00	SDO (C) Pahowa
96	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Sita Devi W/o Sh. Sarwan Kumar Saini, Saini Mohalla, Pehowa, Kurukshetra "For assistance for the repair of house being poor"	31000.00	SDO (C) Pahowa
97	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Harbhajan Singh S/o Sh. Dilip Singh, Saraswati Khara, Pehowa, Kurukshetra "For financial assistance for the treatment of ailment of his leg being poor"	21000.00	SDO (C) Pahowa
98	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Mehar Singh S/o Sh. Paras Ram, Thana, Pehowa, Kurukshetra "For financial assistance for the treatment of ailment being poor"	21000.00	SDO (C) Pahowa
99	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Kuldeep Kumar S/o Sh. Karambir, Thana, Pehowa, Kurukshetra "For financial assistance for the treatment of ailment being poor"	21000.00	SDO (C) Pahowa
100	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Suresh Kumar S/o Sh. Jagar Ram, Thana, Pehowa, Kurukshetra "For financial assistance for the treatment of ailment of his daughter being poor"	21000.00	SDO (C) Pahowa
101	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Poonam w/o L. Sh. Pardeep Kumar, Ward No. 2, Pehowa, Kurukshetra "For financial assistance for the fee, clothes, shoes for her children being poor"	21000.00	SDO (C) Pahowa
102	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Lajwanti W/o Sh. Gurnaam, Jhansa, Pehowa, 5 Kurukshetra "For financial assistance for the treatment of her ailment (Cancer) being poor"	21000.00	SDO (C) Pahowa
103	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Subhash Chand S/o Sh. Dayala Ram, Khijarpura, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for his children being poor"	21000.00	SDO (C) Pahowa
104	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Laxmi W/o Sh. Om Parkesh, Sayonsar, Pehowa, Kurukshetra "For financial assistance for the treatment of her ailment being poor"	21000.00	SDO (C) Pahowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
105	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Ram Lal S/o Sh. Ram Kumar, Kamoda, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for his children being poor"	21000.00	SDO (C) Pahowa
106	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Annu W/o Sh. Babli, Thana, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her being poor"	21000.00	SDO (C) Pahowa
107	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Balbir Singh S/o Sh. Sarda Ram, Ward No. 10, Muqimpura, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for his children being poor"	21000.00	SDO (C) Pahowa
108	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Karam Singh S/o Sh. Ramji Lal, Jhakhwala, Pehowa, Kurukshetra "For financial assistance for the treatment of his wife ailmet being poor"	21000.00	SDO (C) Pahowa
109	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Ritu Rani W/o Sh. Mohan Lal, Ismailabad, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
110	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Ram Nath S/o Sh. Banta Ram, Thaska Miranji, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	21000.00	SDO (C) Pahowa
111	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Gurmeet kaur W/o Sh. Sahab Singh, Karah Sahib, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
112	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Roshni Devi W/o Sh. Isham Singh, Ward No. 1 Gandhi Nagar, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
113	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Jito Devi W/o Sh. Satpal Singh, Ratangarh Kakrali, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	31000.00	SDO (C) Pahowa
114	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Reetu W/o Sh. Somnath, Gumthala Garu, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	31000.00	SDO (C) Pahowa
115	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh.Fateh Singh S/o Sh. Sharam Singh, New Diwana, Pehowa, Kurukshetra "For financial assistance for the treatment of his wife ailmet (Heart) being poor"	21000.00	SDO (C) Pahowa
116	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh.Rohtash Kumar S/o Sh. Surjeet Singh, Chappra, Shahbad, Kurukshetra "For financial assistance the tment of his Son ailmet (leg) being poor"	21000.00	SDO (C) Shahbad
117	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh.Nazim S/o Sh. Anwar, # 126/3, Ward no. 5, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	31000.00	SDO (C) Pahowa
118	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Deepo Devi W/o Sh. Mulkh Raj, Urnai, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
119	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Asha Rani W/o Sh. Baljeet Singh, Harigarh Bhorakh, Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	31000.00	SDO (C) Pahowa
120	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Sanjana W/o Sh. Sandeep, Chalneheri, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
121	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Satya Devi W/o Sh. Sukhwinder Singh, Chalneheri, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her childrens being poor"	21000.00	SDO (C) Pahowa
122	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Shimla Devi W/o Sh. Raghubir Singh, Chalneheri, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
123	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Niru Devi W/o Sh. Ravinder Singh, Chalneheri, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
124	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Balinder S/o Sh. Jaipal, Chalneheri, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
125	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Tulsi Dass S/o Sh. Ram Dass, Ruan, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
126	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Ram Bilas S/o Sh. Pattu Ram, Saraswati Khera, Bhatt majra, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
127	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Randhir Singh S/o Sh. Chanan Singh, Garhi Langri, Pehowa, Kurukshetra "Financial assistance for the treatment of his hips ailment being poor"	21000.00	SDO (C) Pahowa
128	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Ram Devi W/o Sh. Brij Lal, # 88, Ward No. 4, Tibba Farm, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	21000.00	SDO (C) Pahowa
129	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Shakuntla W/o Sh. Jagdish Chand, Lohar majra Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	50000.00	SDO (C) Pahowa
130	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Sardara Ram W/o Sh. Mangat Ram, Khizarpura, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	21000.00	SDO (C) Pahowa
131	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Rajbir S/o Sh. Phoola Ram, Tikri Urnai, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for his children being poor"	21000.00	SDO (C) Pahowa
132	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Neelam Devi W/o Sh. Amit Lal, Sarsa, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
133	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Ved Parkash Sharma S/o Sh. Banarsi dass, Ward no. 1 Bhakhli, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for his children being poor"	21000.00	SDO (C) Pahowa
134	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Pala Ram S/o Sh. Mansa Ram, Dhoolgarh, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her grand children being poor"	21000.00	SDO (C) Pahowa
135	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Sarabjeet Singh S/o Sh. Sardool Singh, Gobind Nagar, Dera Fateh Singh, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
136	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Kunti W/o Sh. Ram Pal, Ward no. 9 Pooja. Colony, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
137	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Madan Lal S/o Sh. Begraj, Saraswati Khera, 5 Pehowa, Kurukshetra "For financial assistance for the treatment of ailment of his eyes being poor"	21000.00	SDO (C) Pahowa
138	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Vikram S/o Sh. Phool Singh, Arnaicha, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for his children being poor"	21000.00	SDO (C) Pahowa
139	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Surjit Kaur S/o Sh. Sucha Singh, Fozi Plot, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
140	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Bira Ram S/o Sh. Kuda Ram, Harigarh Bhorakh, Pehowa, Kurukshetra "For financial assistance for the treatment of ailment of his eyes being poor"	21000.00	SDO (C) Pahowa
141	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Kanta Devi W/o Sh. Baldev, Kamoda, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
142	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Jogindro W/o Sh. Rameshwar, Dhanirampura, Pehowa, Kurukshetra "For financial assistance for the treatment of ailment (eyes) being poor"	21000.00	SDO (C) Pahowa
143	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Neha Rani W/o Sh. Rahul, Jhansa, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
144	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Krishna Devi W/o L. Sh. Ashok Kumar, Ram Nagar Colony, New Anaj Mandi, Ismailabad, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
145	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Paramjeet Kaur W/o L. Sh. Naseeb Singh, Madado, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
146	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Mangat Ram W/o Baljeet, Kumhar Mohalla, Ismailabad, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for his children being poor"	21000.00	SDO (C) Pahowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
147	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Ms. Dinky Ahuja W/o Sh. Surender Ahuja, Brahman Wali Gali, Near Shiv mandir, Ismailabad, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her study being poor"	21000.00	SDO (C) Pahowa
148	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Sukhdev Singh S/o Sh. Gurbachan Singh, Siyal koti farm, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for his children being poor"	21000.00	SDO (C) Pahowa
149	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Munesh Devi W/o L. Sh. Bikram Singh, Asmaanpur, Pehowa, Kurukshetra "For financial assistance for the treatment of her ailmet being poor"	21000.00	SDO (C) Pahowa
150	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Joginder Singh S/o Sh. Narota Ram, Siana Saidan, Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for his grand childrens being poor"	21000.00	SDO (C) Pahowa
151	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Raj Rani W/o Sh. Ranjeet, Siana Saidan, Pehowa, Kurukshetra "For financial assistance for the treatment of ailmet of her leg & arm being poor"	21000.00	SDO (C) Pahowa
152	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Balwinder Kaur W/o L Sh. Guljar Singh, Ward 5 No. 2 Gandhi Nagar Pehowa, Kurukshetra "For financial assistance for the treatment of ailmet being poor"	21000.00	SDO (C) Pahowa
153	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Palwinder Singh S/o Sh. Balbir Singh, Ward No. 5 2 Gandhi Nagar Pehowa, Kurukshetra "For financial assistance for the treatment of ailmet of his leg being poor"	21000.00	SDO (C) Pahowa
154	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Veena Rani W/o Sh. Mangat Ram, Guru Nanak 5 Colony Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
155	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Dilbagh Singh S/o Sh. Surat Singh, Garhi Langri, 5 Pehowa, Kurukshetra "For financial assistance for the Marriage of his daughter being poor"	21000.00	SDO (C) Pahowa
156	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Narinder Kaur W/o L.Sh. Sarabjeet Singh, Ward 5 No. 2 Gandhi Nagar Pehowa, Kurukshetra "For financial assistance for the treatment of ailmet of her leg being poor"	21000.00	SDO (C) Pahowa
157	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Salochna W/o L.Sh. Ratan Lal, Balouchpur 5 Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
158	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Sukhwinder Singh S/o Sh. Kajaan Singh, Nand 5 Colony Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	31000.00	SDO (C) Pahowa
159	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Vijay Rani W/o L.Sh. Bahadur Singh, 5 Kisangarh, Shahbad, Kurukshetra "For financial assistance for the fee, clothes shoes for her children being poor"	21000.00	SDO (C) Shahbad

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
160	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Ajayab Kaur W/o Sh. Kewal Singh, Khadak Singh Farm, Sandhkali Pehowa, Kurukshetra "For financial assistance for the fee, clothes shoes for her	21000.00	SDO (C) Pahowa
161	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Ratan Singh Farm, Sandholi Pehowa, Kurukshetra "For financial assistance for the treatment of ailmetof his leg being poor"	21000.00	SDO (C) Pahowa
162	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Sukhwinder Kaur W/o L.Sh. Thal Singh, Ward No. 1 Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
163	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Kandi Ram S/o Sh. Tota Ram, Kalsa, Dera Bajigar Pehowa, Kurukshetra "For financial assistance for the treatment of ailmet of his spine being poor"	21000.00	SDO (C) Pahowa
164	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Labh Singh S/o. Sh. Sukha Singh, Talheri, Pehowa, Kurukshetra "For financial assistance for the treatment of ailmet of his leg being poor"	21000.00	SDO (C) Pahowa
165	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Chanchal Rani W/o L. Sh. Ashok Kumar, # 119, Ward No. 17, Guru Nanak Colony Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
166	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Hakam Singh S/o. Sh. Mange Ram, Pipli Majra, Pehowa, Kurukshetra "For financial assistance for the treatment of his daughter ailmet (Cancer) being poor"	21000.00	SDO (C) Pahowa
167	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Aryan S/o. Sh. Sandeep Kumar, Puran Bazar, Ismailabad, Pehowa, Kurukshetra "For financial assistance for the purchase of sports equipment (Shooting) being poor"	21000.00	SDO (C) Pahowa
168	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Dushyant S/o. Sh. Sandeep Kumar, Puran Bazar, Ismailabad, Pehowa, Kurukshetra "For financial assistance for the purchase of sports equipment (Shooting) being poor"	21000.00	SDO (C) Pahowa
169	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Sukh Devi W/o. Sh. Mohan Lal, Bhatt Majra, 5 Sarswati Khara Pehowa, Kurukshetra "For financial assistance for the treatment of her husband ailmet (Heart) being poor"	21000.00	SDO (C) Pahowa
170	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Sagar Giri S/o. Sh. Digambar Giri, Tikri, 5 Pehowa, Kurukshetra "For financial assistance for the treatment of his ailmet (paralysis) being poor"	21000.00	SDO (C) Pahowa
171	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Pyara Ram S/o. Sh. Kindu Ram, Ward No. 6, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailmet (paralysis) being poor"	21000.00	SDO (C) Pahowa
172	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Naresh Kumar S/o. Sh. Maan Singh, Kanthla, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailmet (Head) being poor"	51000.00	SDO (C) Pahowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
173	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Suman W/o. Sh. Mahender Singh Halabad, New Shastri Colony, Pehowa, Kurukshetra "For financial assistance for the treatment of her father ailmet (paralysis) being poor"	21000.00	SDO (C) Pahowa
174	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Balwinder Kaur W/o. Sh. Amlok Singh, Gauchrand, Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	31000.00	SDO (C) Pahowa
175	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Simran W/o. Sh. Lovely, Ward No. 2, Gandhi Nagar, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
176	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Madhu W/o. Sh. Balwinder Kumar, Ward No. Gandhi Nagar, Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	31000.00	SDO (C) Pahowa
177	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Balkar Singh S/o. Sh. Sardara Ram, Khijarpura, Pehowa, Kurukshetra "For financial assistance for the treatment of ailmet (Heart) being poor"	21000.00	SDO (C) Pahowa
178	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Sunita Devi W/o. Sh. Sandeep Singh, Bhatedi, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
179	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Rekha Devi W/o Subash Chand, Bhatedi, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
180	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Karma Devi W/o Balkrishan, Bhatedi, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
181	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Pardeep Kumar S/o Sh. Mulakh Raj, # 421/12, Station Majri, Near Khawaja Chowk, Shahbad, Kurukshetra "For financial assistance for repair of house being poor"	31000.00	SDO (C) Pahowa
182	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Jagjeet Singh S/o Sh. Sohan Singh, Jhansa, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailmet (Bone cancer) being poor"	21000.00	SDO (C) Pahowa
183	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Sukhwinder Singh S/o L. Sh. Inder Singh, Jhansa, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21000.00	SDO (C) Pahowa
184	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Nirmal Devi W/o Sh. Shayam Lal, Bodhni, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa
185	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Roshan Lal S/o Sh. Ram Sawroop, Ward No. 2, Gau Charand, Pehowa, Kurukshetra "For financial	21000.00	SDO (C) Pahowa
186	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Reena W/o Sh. Sultan, Sarsa, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her children being poor"	21000.00	SDO (C) Pahowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
187	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Parkash Kaur W/o Sh. Makhan Singh, Chhajupur, Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	21000.00	SDO (C) Pahowa
188	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Jaspal Kaur W/o Sh. Dharam Singh, Urnai, Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	21000.00	SDO (C) Pahowa
189	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Mangal Kaur W/o Sh. Kundan Singh, Chhajupur, Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	31000.00	SDO (C) Pahowa
190	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Hardeep Singh S/o Sh. Gurbachan, Urnai, Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	31000.00	SDO (C) Pahowa
191	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Jasveer Singh S/o Sh. Himmat Singh, Adhoya, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailment (lever) being poor"	21000.00	SDO (C) Pahowa
192	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Sh. Pala Ram S/o Sh. Mansha Ram, Dhulgarh, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his grand children being poor"	21000.00	SDO (C) Pahowa
193	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Channo Devi W/o Sh. Rameswar Das, Ruan, 5 Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	31000.00	SDO (C) Pahowa
194	U.O. No. Secy/MS&YA-2021/145 dt. 01.09.2022	Smt. Bhateri Devi W/o Sh. Rajender Pal, Ruan, Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	31000.00	SDO (C) Pahowa
195	U.O. No. Secy/PWM/2022/145 dt. 01.09.2022	Smt. Rekha Devi W/o Sh. Rajpal Ishak, Pehowa, Kurukshetra " For financial Assistance for fee, clothes shoes for her children being poor"	21000	SDO (Civil), Pehowa
196	U.O. No. Secy/PWM/2022/145 dt. 01.09.2022	Smt. Tejo Devi W/o Sh. Sukhwinder Singh, Karah 5 Sahib, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her grand children being poor"	21000	SDO (Civil), Pehowa
197	U.O. No. Secy/PWM/2022/145 dt. 01.09.2022	Sh. Sukhvinder Singh S/o Sh. Khjaan Singh Singh, 5 Ward No. 11, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her grand children being poor"	21000	SDO (Civil), Pehowa
198	U.O. No. Secy/PWM/2022/145 dt. 01.09.2022	Smt. Bohti Devi W/o L. Sh. Puran Chand, Megha 5 Majra, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her children being poor"	21000	SDO (Civil), Pehowa
199	U.O. No. Secy/PWM/2022/145 dt. 01.09.2022	Smt. Kusum Rani W/o Sh. Raj Kumar, Megha Majra, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her grand children being poor"	21000	SDO (Civil), Pehowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
200	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Parvesh S/o Sh. Suresh Pal, Diwana Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	21000	SDO (Civil), Pehowa
201	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Surender Singh S/o Sh. Amarjeet Singh, Neemwala, Pehowa, Kurukshetra "For financial assistance for treatment of his ailment (Leg) being poor"	21000	SDO (Civil), Pehowa
202	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Satbir Singh S/o Sh. Ajmer Singh, Khijarpura Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	21000	SDO (Civil), Pehowa
203	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Smt. Baljeet Kaur W/o Sh. Harjinder Singh, Ratangarh Pehowa, Kurukshetra "For financial assistance for the treatment of her husband ailment (leg) being poor"	21000	SDO (Civil), Pehowa
204	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Smt. Kanchan Jhansa, Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	31000	SDO (Civil), Pehowa
205	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Gurjeet Singh S/o Sh. Sarbjeet Singh Ward No.2, Gandhi Nagar Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his grand children being poor"	21000	SDO (Civil), Pehowa
206	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Nand Lal S/o Sh. Nathan Sukh, Ward No. 6 Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21000	SDO (Civil), Pehowa
207	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Baljeet Singh S/o Sh. Banarsi Ram, Bodhni Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21000	SDO (Civil), Pehowa
208	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Salinder Singh S/o Babu Ram, Bodhni Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21000	SDO (Civil), Pehowa
209	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Ajmer Singh S/o Sh. Kasturi Lal, Shahpur Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21000	SDO (Civil), Pehowa
210	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Smt. Nakhstro Devi W/o Sh. Baljeet Ram Bodhni Pehowa, Kurukshetra "For financial assistance for for the treatment of her husband ailment (leg) being poor"	21000	SDO (Civil), Pehowa
211	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Smt. Naresh W/o Suresh Kumar Chanalhedi Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	31000	SDO (Civil), Pehowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
212	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Smt. Krishana W/o Sh. Tarsem Singh Chanalhedi Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	21000	SDO (Civil), Pehowa
213	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Kulbir Rai S/o Sh. Jaswant Rai Guru Nanak Colony Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	100000	SDO (Civil), Pehowa
214	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Balihar Singh S/o Sh. Santokh Singh Themolbora Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	21000	SDO (Civil), Pehowa
215	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Jahangir S/o Sh. Budhan Shah Urnai Pehowa, Kurukshetra "For financial assistance treatment of his ailmet (arm) being poor"	21000	SDO (Civil), Pehowa
216	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Smt. Preetam Kaur W/o Sh. Mahnga Singh Ward No. 4, Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	31000	SDO (Civil), Pehowa
217	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Suresh Kumar S/o Phaggu Ram Karah Sahib, Pehowa, Kurukshetra "For financial Assistance in daughter marriage.	21000	SDO (Civil), Pehowa
218	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Smt. Janak Rani W/o Sh. Omparkash, Ward No4, 5 Toor Colony Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	21000	SDO (Civil), Pehowa
219	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Jitender Singh s/o Sh. Balkar Singh Garhi langri, Pehowa, Kurukshetra "For financial assistance for the purchase of sports equipment (Shooting) being poor"	21000	SDO (Civil), Pehowa
220	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Smt. Leela Devi W/o Sh. Shyam lal Ward No 3, 5 Bhoor Saidan, Kurukshetra "For financial assistance for the treatment of his ailmet (eyes) being poor"	21000	SDO (Civil), Pehowa
221	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Neelam Rani W/o Sh. Satish kumar Ward No 10, 5 Khede wali gali, Pehowa, Kurukshetra "For financial assistance for the treatment of her husband ailmet being poor"	21000	SDO (Civil), Pehowa
222	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Balinder singh S/o Sh. Keher singh Guldehra, Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	21000	SDO (Civil), Pehowa
223	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Smt. Lakhwinder kaur W/o Sh. Mahinder singh Mohanpur, Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	31000	SDO (Civil), Pehowa
224	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sukhpal Singh s/o Sh. Balkar Singh Shahpur, Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	21000	SDO (Civil), Pehowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
225	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Gurmail Singh S/o Sh. Pala Ram Ramgarh rod, Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	31000	SDO (Civil), Pehowa
226	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Jai Bhagwan S/o Sh. Laxman Dass Ramgarh rod, Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	21000	SDO (Civil), Pehowa
227	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Smt. Chaman W/o Sh. Pirthi Ward No 2, Gandhi Nagar, Pehowa, Kurukshetra "For financial assistance for the treatment of her ailment (eyes) being poor"	31000	SDO (Civil), Pehowa
228	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Amit Saini S/o Sh. Devi chand Ward No 5, Nand Colony, Pehowa, Kurukshetra "Financial assistance for fee, clothes shoes for his children being poor"	51000	SDO (Civil), Pehowa
229	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Smt. Shivani Gupta W/o Sh. Ajay gupta, 301/9 Subhash Gali, Thanesar, Kurukshetra "For financial assistance for the treatment of her ailment (carcinoma breast) being poor"	51000	SDO (Civil), Pehowa
230	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Akshit S/o Sh. Rattan Singh Khanpur roran, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailment (leg) being handicapped being poor"	31000	SDO (Civil), Pehowa
231	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Arjun Singh S/o Sh. Surender Singh Szurta Singh Farm, Murtzapur, Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	100000	SDO (Civil), Pehowa
232	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Smt. Sonia W/o Sh. Komal Singh Dera Dhoopsari, Mohanpur, Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	21000	SDO (Civil), Pehowa
233	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Smt. Usha Rani W/o Sh. Gyan Chand Ward No 13, Pehowa, Kurukshetra "For financial assistance for the treatment of her husband ailment (BP) being poor"	21000	SDO (Civil), Pehowa
234	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Ashok Kumar S/o Sh. Om Parkash, Valmiki Basti, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailment (leg) being poor"	21000	SDO (Civil), Pehowa
235	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Jagvinder Singh S/o Sh. Ram Singh Bodhni, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21000	SDO (Civil), Pehowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
236	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Amrik Singh S/o Sh. Surjit Singh Teokar Bodhni, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailment (arm) being poor"	21000	SDO (Civil), Pehowa
237	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Ajay kumar S/o Sh. Jagmohan Singh, Dera Adhoni, Thanesar, Kurukshetra "For financial assistance for the treatment of his wife ailment (eyes) being poor"	21000	SDO (Civil), Pehowa
238	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Dalbir Singh S/o Sh. Ruldu Ram Neemwala, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	21000	SDO (Civil), Pehowa
239	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Jagbir Singh S/o Sh. Ruldu Ram Neemwala, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	21000	SDO (Civil), Pehowa
240	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Baljeet Singh S/o Sh. Satpal Mandi Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	21000	SDO (Civil), Pehowa
241	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Gurmeet S/o Rameshwar Bhhatmajra, Saraswati Kheda, Pehowa, Kurukshetra for financial assistance for treatment of his ailment being handicapped and poor.	21000	SDO (Civil), Pehowa
242	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Atar Singh S/o Sh. Jeet singh Galdeva, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	31000	SDO (Civil), Pehowa
243	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Mandeep kaur W/o Sh. Pardeep singh Dhoolgarh, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	31000	SDO (Civil), Pehowa
244	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Krishan kumar S/o Sh. Mehar chand Ramgarh road, Pehowa, Kurukshetra "Financial assistance for the repair of house being poor."	31000	SDO (Civil), Pehowa
245	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Dharam singh S/o Sh. Surjan ram Murtzapur, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21000	SDO (Civil), Pehowa
246	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Raj kumar S/o Sh. Ajmer singh Murtzapur, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21000	SDO (Civil), Pehowa
247	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Suresh pal S/o Sh. Jang bahadur Murtzapur, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21000	SDO (Civil), Pehowa
248	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Gaurav Singla S/o Sh. Shyam lal Murtzapur, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21000	SDO (Civil), Pehowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
249	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Surender singh S/o Sh. Raja Ram Murtzapur, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21000	SDO (Civil), Pehowa
250	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Mukesh kumar S/o Sh. Roop chand Murtzapur, Pehowa, Kurukshetra "Financial assistance for fee, clothes shoes for his children being poor"	21000	SDO (Civil), Pehowa
251	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Pawan kumar S/o Sh. Kehar Singh Murtzapur, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21000	SDO (Civil), Pehowa
252	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Ms. Anshu Devi D/o Sh. Avtar Singh Harigarh borakh, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her education being poor"	21000	SDO (Civil), Pehowa
253	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Ms. Mehak D/o L. Sh. Jaswinder singh Deewana, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her education being poor"	21000	SDO (Civil), Pehowa
254	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Smt. Sudela Devi W/o Balwinder singh Karah Sahib, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	31000	SDO (Civil), Pehowa
255	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Smt. Bhajan Kaur W/o Sh. Angrej Lal Gumthala Garhu, Pehowa, Kurukshetra "For financial assistance for treatment of his son ailment (Cancer) being poor"	31000	SDO (Civil), Pehowa
256	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Smt. Gurdeep kaur W/o Late Sh. Santokh singh Karah Sahib, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	21000	SDO (Civil), Pehowa
257	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Sh. Ladi Singh S/o Sh. Harpal Singh # 14, Naraingarh Mohalla, Ismailabad, Kurukshetra "For financial assistance for the repair of house being poor"	21000	SDO (Civil), Pehowa
258	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2022	Smt. Daljeet Kaur W/o Late Sh. Dalip, Bhatt Majra Colony Saraswati, Kurukshetra "For financial assistance for fee, clothes shoes for her children being poor"	21000	SDO (Civil), Pehowa
259	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2023	Sh. Sarwan Singh S/o Sh. Balbir Singh Bakhli Khurd , Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	31000	SDO (Civil), Pehowa
260	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2024	Sh. Naresh S/o Sh. Puran chand Budha Khera, Karnal, Kurukshetra "For financial assistance for repair of house being poor"	31000	SDO (Civil), Pehowa
261	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2025	Sh. Sinder S/o Sh. Barkha Ram, Naisi, Ismailabad, Kurukshetra "For financial assistance for the treatment of his son ailmet (Cancer) being poor"	21000	SDO (Civil), Pehowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
262	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2026	Smt. Sunita W/o Sh. Satpal Naisi, Ismailabad, Kurukshetra "For financial assistance for fee, clothes shoes for her children being poor"	21000	SDO (Civil), Pehowa
263	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2027	Sh. Hawa Singh S/o Sh. Ramji Ward No 8 Pehowa, Kurukshetra "For financial assistance for the treatment of his children ailmet (Mind) being poor"	21000	SDO (Civil), Pehowa
264	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2028	Sh. Lakhbir singh s/o Sh. Charan singh Jurasi Kalan, Pehowa, Kurukshetra "For financial assistance for the marriage of his daughters being poor"	21000	SDO (Civil), Pehowa
265	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2029	Sh. Subhash Chand S/o Sh. Jai Singh Bodhni, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailmet (Leg) being poor"	21000	SDO (Civil), Pehowa
266	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2030	Smt. Neelam Rani W/o Sh. Satish Kumar # 42, Ward No. 10, Pehowa, Kurukshetra "For financial assistance for the treatment of her husband ailmet (Heart) being poor."	21000	SDO (Civil), Pehowa
267	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2031	Sh. Parth Sharma S/o Sh. Jagdeep Sharma Ward No. 8, Pancholiya Mohalla, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his education being poor"	21000	SDO (Civil), Pehowa
268	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2032	Smt. Ram Pyari W/o L. Sh. Balbir Singh Ward No. 8, Saini Mohalla, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	21000	SDO (Civil), Pehowa
269	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2033	Smt. Parveen Kumari W/o Sh. Gulshan Kumar Ward No. 6, Pehowa, Kurukshetra "For financial assistance for the treatment of ailment of her daughter being poor"	21000	SDO (Civil), Pehowa
270	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2034	Sh. Ajit Lal Banarsi Plot, Kalsa, Pehowa, Kurukshetra "For financial assistance for the marriage of his daughter being poor"	21000	SDO (Civil), Pehowa
271	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2035	Smt. Babli W/o Sh. Balram # 104, Near Guga Madi, Ismailabad, Pehowa, Kurukshetra "For financial assistance for the fee, shoes, books for her children being poor"	21000	SDO (Civil), Pehowa
272	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2036	Sh. Raj Kumar S/o Sh. Jagdish Ram # 75, Near Kamla Ricemill, Ward no. 3, Ismailabad, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailment (Heart) being poor"	21000	SDO (Civil), Pehowa
273	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2037	Smt. Debo Devi W/o L. Maan Singh Arnecha, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her grand children being poor"	21000	SDO (Civil), Pehowa
274	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2038	Sh. Gurdhayan Singh S/o Sh. Fallu Ram Kalsa, Pehowa, Kurukshetra "For financial assistance for the purchase of sports equipment (Cycling) being pror"	31000	SDO (Civil), Pehowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
275	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2039	Sh. Mosin S/o Sh. Anwar Ward No. 5, Nand Colony, Pehowa, Kurukshetra "Financial assistance for treatment of his son (Heart) ailment being poor"	200000	SDO (Civil), Pehowa
276	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2040	Sh. Raja Ram S/o Sh. Chitar Ram Malikpur, Pehowa, Kurukshetra "For financial assistance for the house repair being poor"	51000	SDO (Civil), Pehowa
277	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2040	Smt. Rajwanti Kuar W/o Sh. Gurpreet Singh Dunia Maja, Pehowa, Kurukshetra "Financial assistance for the purchase of music equipments for her daughter Khushmeet being poor."	25000	SDO (Civil), Pehowa
278	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2040	Sarvjeet Singh S/o Jasvir Singh Adhoya Rodi Plot, Pehowa, Kurukshetra "For financial assistance for treatment of his ailment (kidney) being poor"	21000	SDO (Civil), Pehowa
279	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2040	Sh. Rattan Singh S/o Sh. Jetha Singh Saraswati Khera, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21000	SDO (Civil), Pehowa
280	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2040	Smt. Annu Rani W/o Sh. Pritam Singh Saraswati Khera, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her children being poor"	31000	SDO (Civil), Pehowa
281	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2040	Smt. Kusam Rani W/o Sh. Raj Kumar Megha Majra, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	31000	SDO (Civil), Pehowa
282	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2040	Sh. Sewa Ram S/o Sh. Joginder Singh Loharmajra, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailment (paralysis) being poor."	21000	SDO (Civil), Pehowa
283	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2040	Sh. Manjeet Singh S/o Sh. Gurbachan Singh Meerapur Mohalla, Shahbad, Kurukshetra "For financial assistance for the treatment of her daughter ailment (Teeth) being poor"	21000	SDO (Civil), Pehowa
284	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2040	Smt. Suman W/o Sh. Surinder Ward No. 12, Amargarh Colony, Kurukshetra "For financial assistance for the repair of house being poor"	31000	SDO (Civil), Pehowa
285	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2040	Pehowa Press Association Shop no. 14, Saraswati 5 Tirath, Pehowa, Kurukshetra "To promote the sports & cultural activities"	51000	SDO (Civil), Pehowa
286	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2040	Sri Khattu Sham Sewa Samiti (Regd. 1204) Pehowa, Kurukshetra "To promote the sports & cultural activities"	200000	SDO (Civil), Pehowa
287	U.O. No. Secy/PWM/2022/ 145 dt. 01.09.2040	Sri Guru Ravidass Sabha (Regd. 24) Thana, Pehowa, Kurukshetra "For the purchase of library books, Furniture for public use."	100000	SDO (Civil), Pehowa

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
288	U.O. No. Secy/PWM/2022/145 dt. 01.09.2040	Datt Gorakh Gau Sewa Samiti (Regd. 00248) Thana, Pehowa, Kurukshetra "For the purchase of fodder"	100000	SDO (Civil), Pehowa
289	U.O. No. Secy/PWM/2022/145 dt. 01.09.2040	Gurudwara Sahib Sri Singh Sabha(9910) Helwa 5 Helwa, Pehowa, Kurukshetra "For financial assistance for te completion of langer hall for public use"	200000	SDO (Civil), Pehowa
290	U.O. No. Secy/PWM/2022/145 dt. 01.09.2040	Mahershhi Kashyap Sewa Sangathan (Regd. 00170) -5 Brahamyoni Road, Pehowa, Kurukshetra "To promote the sports & cultural activities"	200000	SDO (Civil), Pehowa
291	U.O. No. Secy/PWM/2022/145 dt. 01.09.2040	Mahershhi Ved viyas Pathala or Jyotish Anusandhan Kender (Regd. 003722) vyas Dharamshala, Pehowa, Kurukshetra "To promote the sports & cultural activities"	100000	SDO (Civil), Pehowa
292	U.O. No. Secy/PWM/2022/145 dt. 01.09.2040	Manish Papneja Memorial S.D. Girls College (Regd. 5 21) Ismailabad Pehowa, Kurukshetra "For financial assistance for the completion of college building & shed"	500000	SDO (Civil), Pehowa
293	U.O. No. Secy/PWM/2022/145 dt. 01.09.2040	Chamar Dharamshala (Regd. 01104) Dr. Bhaim Rao Ambedkar Sabha Bodhni, Pehowa, Kurukshetra "For financial assistance for the completion of hall, boundry wall, rooms in chamar dharamshala for public use"	200000	SDO (Civil), Pehowa
294	U.O. No. Secy/PWM/2022/145 dt. 01.09.2040	Agawwal Sabha, Pehowa (Regd. 01535) 30, Anaj 45 Mandi, Pehowa, Kurukshetra "To promote the sports & cultural activities"	100000	SDO (Civil), Pehowa
295	U.O. No. Secy/PWM/2022/145 dt. 01.09.2040	Sidh Shree Baba Balak Nath Mandir And Dharmshala Sabha (Regd. 2442) Ward.11 Mohalla Saidan, Shahbad, Kurukshetra "To promote the sports & cultural activities"	100000	SDO SHHABAD c.
296	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Ganpati Education and Charitable Trust # 1236, Sector 1, Part 2, HUDA Shahbad (M), Kurukshetra "To promote the sports & cultural activities"	10,00,000/-	SDO SHHABAD c.
297	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Alpine Public School (Regd. 40856) Barara Road, 5 Shahbad Markanda, Kurukshetra "To promote the sports & cultural activities"	10,00,000/-	SDO SHHABAD c.
298	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Renuka Ji Sewa Samiti (Regd. 1021) Armaicha, Pehowa, Kurukshetra "To promote the sports & cultural activities"	2,00,000/-	SDO PEHOWA C.

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
299	U.O.NO.SECY./ MS& YA-2022/145 DATED 01.09.2022	Baba Jorawar Singh Ji Baba Fateh Singh Ji Langer Sewa Society (Regd. 01154) # 824, Vikas Nagar, Ismailabad, Pehowa, Kurukshetra "To promote the sports & cultural activities"	5,00,000/-	SDO PEHOWA C.
300	U.O.NO.SECY./ MS& YA-2022/145 DATED 01.09.2022	Jai Shiv Shankar Mandir Committee Shiv Mandir (Regd. 01047) Thaska Miranji, Pehowa 3 Kurukshetra "For the completion of rooms & hall of Jai Shiv Shankar Mandir for public use"	2,00,000/-	SDO PEHOWA C.
301	U.O.NO.SECY./ MS& YA-2022/145 DATED 01.09.2022	ManojKumar Boxing Academy(Regd.HR-KKR-2013-00056) NIT, Kirmich Road, Samsipur, Kurukshetra "For the completion of shed Manoj Kumar Boxing Academy for public use"	5,00,000/-	SDO PEHOWA C.
302	U.O.NO.SECY./ MS& YA-2022/145 DATED 01.09.2022	Saurav alias Mx Kittu Saurav Tank Father Name: Sh. Dilbag R/o #1887, Sector 52D, Chandigarh. "For financial Assistance for the purchasing of Mountain Climbing sports equipments being poor."	2,00,000/-	SDO PANCHKULA C.
303	U.O.NO.SECY./ MS& YA-2022/145 DATED 01.09.2022	Sh.Sunil Kumar S/o Sh. Pal Singh # 90 Nichli Chaunki(198) Panchkula. "For financial Assistance for the repair of house being poor."	1,50,000/-	SDO C. PANCHKULA
304	U.O.NO.SECY./ MS& YA-2022/145 DATED 01.09.2022	Haryana Sports Welfare Association, Flat No. 109, GH 23, MDC, Sector 5, Panchkula(Regd. No. 67/23.01.2012). "To promote the Sports activities & purchase of equipments."	2,00,000/-	SDO C. PANCHKULA
305	U.O.NO.SECY./ MS& YA-2022/145 DATED 01.09.2022	Saini Sabha, Naraingarh, Naraingarh, District Ambala(Regd. 0603). "For the completion of hall of Saini Bhawan for public use."	2,00,000/-	SDO C NARAINGAH
306	U.O.NO.SECY./ MS& YA-2022/145 DATED 01.09.2022	Smt. Alka W/o Sh. Imran, # 142, Village Chhachhrauli, District Yamuna Nagar. "For financial Assistance for the repair of house being poor."	1,50,000/-	SDP C BO;AS[IR
307	U.O.NO.SECY./ MS& YA-2022/145 DATED 01.09.2022	Sh. Satpal S/o Sh. Lakha Singh, Rattangarh kakrali, 45 Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	31,000/-	SDO C PEHOWA

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
308	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Smt. Shakuntala Devi W/o Sh. Fateh Singh, Urnai, 5 Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her children being poor"	21,000/-	SDO C PEHOWA
309	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Daljinder Singh S/o Sh. Avtar Singh, Madanpur, 5 Pehowa, Kurukshetra "For financial assistance for repair of house being poor"	31,000/-	SDO C PEHOWA
310	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Madan Kumar S/o Sh. Singara Ram Batheri,pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21,000/-	SDO C PEHOWA
311	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Smt. Surjeet Kaur W/o Sh. Pyara Singh Bakhali, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	31,000/-	SDO C PEHOWA
312	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Kulwant Singh S/o Sh. Amar Singh, Garhi langri, Pehowa, Kurukshetra "For financial assistance for therepair of house being poor"	31,000/-	SDO C PEHOWA
313	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Smt. Harjeet kaur W/o Sh. Mangal Singh Madanpur, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	31,000/-	SDO C PEHOWA
314	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Smt. Satya Devi W/o Balwinder Kumar Surmi, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	51,000/-	SDO C PEHOWA
313	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Smt Dhanno Devi W/o Chandan ram Mangna, Pehowa, Kurukshetra "For financial assistance for the	31,000/-	SDO C PEHOWA
314	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Karam Singh S/o Sh. Bant Singh Sant Nagar, Ismailabad, Kurukshetra "For financial assistance for fee, clothes shoes for his children being handicapped & being poor"	21,000/-	SDO C PEHOWA
315	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Mangat Ram S/o Sita Ram Tikri, Pehowa, Kurukshetra "For financial assistance for treatment of his ailment (cancer) being poor."	21,000/-	SDO C PEHOWA

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
316	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Jai Bhagwan S/o Bakshi Ram Bhainsi Majra, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	31,000/-	SDO C PEHOWA
317	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Smt. Suman W/o Late Sh. Ramchander # 87, Ward No-9, Purana Bazar, Pehowa, Kurukshetra "For financial assistance for treatment of her ailment (eyes) being poor"	31,000/-	SDO C PEHOWA
318	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Devender Kumar S/o Sh Ram Chander Bakhli, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	31,000/-	SDO C PEHOWA
319	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Rajesh kumar S/o Sh. Surta Ram Tikri, Pehowa, Kurukshetra "For financial help for treatment of his ailment (legs 100% handicapped) being poor"	21,000/-	SDO C PEHOWA
320	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Madan lal S/o Sh. Banwari lal Tikri, Pehowa, Kurukshetra "For financial assistance for treatment of his ailment (legs) being handicapped being poor"	21,000/-	SDO C PEHOWA
321	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Rajesh kumar S/o Sh. Hari Ram Thana, Pehowa, Kurukshetra "For financial assistance for treatment of his ailment (Arm) being poor"	51,000/-	SDO C PEHOWA
322	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Gurjent Ram S/o Sh. Lal Chand Ganghedi, Pehowa Kurukshetra "For financial assistance for the repair of house being poor."	31,000/-	SDO C PEHOWA
323	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Kandhara Singh S/o Sh. Gurcharan Singh Mohan pur, Dayal plot, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	31,000/-	SDO C PEHOWA
324	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Balwan S/o Sh. Kartara Syonsar, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her children being poor"	21,000/-	SDO C PEHOWA

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
325	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Banti Ram S/o Sh. Nirmal singh Tikri, Pehowa, 145 Kurukshetra "For financial assistance for treatment of his ailment (legs) being handicapped & poor"	31,000/-	SDO C PEHOWA
326	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Ramesh kumar S/o Sh. Raj kumar Kumhar 145 Mohalla, Baba Dera Ismailabad, Kurukshetra "For 2. financial assistance for the repair of house being poor."	21000	SDO C PEHOWA
327	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Tarsem Kumar S/o Sh. Geju Ram Malikpur, 45 Pehowa, Kurukshetra "For financial assistance for 2. treatment of his ailment (thigh bone) being poor"	21000	SDO C PEHOWA
328	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Smt. Jangiro Devi W/o Sh. Sultan singh Lohar majra, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	21000	SDO C PEHOWA
329	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Ms. Amandeep Kaur D/o Sh. Bal Krishan Ward No 5 14, Foji Plot Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her education being poor"	21000	SDO C PEHOWA
330	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Satpal S/o Sh. Ramsaroop Khizarpura, Kamoda, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21000	SDO C PEHOWA
331	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Sukhwinder singh S/o Sh. Pyara Singh Saraswati Kheda, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	31000	SDO C PEHOWA
332	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Smt. Balbir Kaur W/o Sh. Sarwan Kumar Kalsa, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	31000	SDO C PEHOWA
333	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Smt Guddi Devi W/o Sh. Karambir singh Deewana, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	31000	SDO C PEHOWA
334	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Sukapeel S/o Sh. Balbir singh Sandola, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21000	SDO C PEHOWA

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
335	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Anil Kumar S/o Sh. Om Parkash Surajgarh, Jalbehra, Kurukshetra "For financial assistance for treatment of his ailment (Shoulder) being poor"	21000	SDO C PEHOWA
336	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Randhir Singh S/o Sh. Pala Ram Batheri, 5 pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	31000	SDO C PEHOWA
337	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Balwinder Singh S/o Sh. Gurcharan Singh 5 Mohan pur, Dayal plot, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	31000	SDO C PEHOWA
338	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Somnath S/o Sh. Babu Ram Sharma Tabra,Pehowa, Kurukshetra "For financial assistance for the treatment of his ailment (Mind) being poor"	21,000/-	SDO C PEHOWA
339	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Smt. Kamlesh Devi W/o Sh. Ishwar singh Lohar majra, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	31,000/-	SDO C PEHOWA
340	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Smt. Biro Devi W/o Late Sh. Kishori lal Kamoda, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	21,000/-	SDO C PEHOWA
341	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Dharampal S/o Sh. Mela Ram Bhor Saidan, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	21,000/-	SDO C PEHOWA
342	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Smt. Balbiro Devi W/o Late Balbir singh Lohar majra, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	21,000/-	SDO C PEHOWA
343	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Dharampal S/o Sh. Kharati Ram Lohar majra, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	21,000/-	SDO C PEHOWA
344	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Smt. Jeeto Devi W/o Sh. Desraj Dera Bazigar, Kamoda, Kurukshetra "For financial assistance for the repair of house being poor."	21,000/-	SDO C PEHOWA

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
345	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Roshan lal S/o Sh. Mohinder singh Kamoda, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailment (Kidney) being poor"	21,000/-	SDO C PEHOWA
346	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Deepak kumar S/o Sh. Madan lal Dera Rampur kheda, Sarsa, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his education being poor"	21,000/-	SDO C PEHOWA
347	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Ishwar Singh S/o Sh. Sawan Ram Naisi, 5 Ismailabad, Kurukshetra "For financial assistance for the repair of house being poor."	31,000/-	SDO C PEHOWA
348	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Rinku S/o Sh. Jasbir Ward No 3, Amritsari farm, 5 Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	31,000/-	SDO C PEHOWA
349	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Smt. Bimla Devi W/o Sh. Pali Ram Lahore Majra, 45 Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her children being poor"	21,000/-	SDO C PEHOWA
350	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Smt. Sewa Ram S/o Sh. Joginder singh Lahore Majra, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailment (leg) being poor"	21,000/-	SDO C PEHOWA
351	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Smt. Darshani Devi W/o Sh. Lakhwinder Chenalheri, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her children being poor"	21,000/-	SDO C PEHOWA
352	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Pardeep kumar s/o Amardeep singh Mohan pur, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	51,000/-	SDO C PEHOWA
353	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Balbir Singh S/o Sh. Sarda Ward No. 10, Muqimpura, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor."	21,000/-	SDO C PEHOWA
354	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Ramu S/o Sh. Satpal Morthli, Pehowa, Kurukshetra "For financial assistance for the purchase of battery rikshaw being handicapped & poor"	21,000/-	SDO C PEHOWA

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
355	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Smt. Babita Devi W/o Sh. Gaurav Garg Jhansa, Pehowa, Kurukshetra "For financial assistance for the treatment of her daughter ailment (lips) being poor"	21,000/-	SDO C PEHOWA
356	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Hari Ram S/o Sh. Ishar Das Kheri Shaidan Ismailabad, Kurukshetra "For financial assistance for the treatment of his ailment (Cancer) being poor"	21,000/-	SDO C PEHOWA
357	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Surender Sharma S/o Sh. Phuni Lal Khattri Mohalla, Ismailabad, Kurukshetra "For financial assistance for the marriage of his daughter being poor"	21,000/-	SDO C PEHOWA
358	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Balwinder Singh S/o Sh. Gurmukh Singh -Usmaanpur, Pehowa, Kurukshetra "Financial assistance for fee, clothes shoes for his children being poor"	21,000/-	SDO C PEHOWA
359	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Shiv Kumar S/o Sh. Roshan Lal Phoolgarh 5 Berian, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	3-1,000/-	SDO C PEHOWA
360	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Smt. Geeta Devi W/o L. Aatma Ram 508/12, 5 Pehowa, Kurukshetra "For financial assistance for the treatment of her son ailment (Hips) being poor."	21,000/-	SDO C PEHOWA
361	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Jaswinder Singh S/o Sh. Harnaam Singh 5 Themalpora, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	31,000/-	SDO C PEHOWA
362	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Rajesh Kumar S/o Sh. Sinderpal Malikpur, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	21,000/-	SDO C PEHOWA
363	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Saravjeet Singh S/o Sh. Pyara Singh Jimerhedi, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21,000/-	SDO C PEHOWA
364	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Kuldeep Singh S/o Sh. Sardar Singh Jimerhedi, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailment (Knees) being poor."	21,000/-	SDO C PEHOWA

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
365	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Radhe S/o Sh. Jagtar Lal Gledwa, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	31,000/-	SDO C PEHOWA
366	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Sanjay Kumar S/o Sh. Sukha Ram Gledwa, 5 Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	31,000/-	SDO C PEHOWA
367	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Attar Singh S/o Sh. Jeet Singh Gledwa, Pehowa, 5 Kurukshetra "For financial assistance for the repair of house being poor"	31.000/-	SDO C PEHOWA
368	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Smt. Kuljeet Kaur W/o Sh. Balwinder Singh New 5 Shastri Colony, Pehowa, Kurukshetra "For financial assistance for the treatment of her ailment (Onco Surgery) being poor."	21,000/-	SDO C PEHOWA
369	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Dilbag Singh S/o Sh. Rudh Singh, Neemwala, 5 Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for his children being poor"	21,000/-	SDO C PEHOWA
370	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Smt. Birmati W/o Sh. Surajbhan # 493, Kumhar 5 Mohalla, Ismailabad, Pehowa, Kurukshetra "For financial assistance for fee, clothes shoes for her children being poor"	21,000/-	SDO C PEHOWA
371	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Ramesh Kumar S/o Sh. Raj Kumar, Kumhar 5 Mohalla, Near Baba Dera, Ismailabad, Pehowa, Kurukshetra "For financial assistance for the repair of house being poor"	21.000/-	SDO C PEHOWA
372	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Parwati Devi W/o Sh. Rameshwar Dass, Gumthala Garhu, Pehowa, Kurukshetra "For financial assistance for the treatment of her ailment (Pathology) being poor."	21,000	SDO C PEHOWA
373	U.O.NO.SECY./MS& YA-2022/145 DATED 01.09.2022	Sh. Devi Lal S/o Sh. Bhagga Ram "Ishaq, Pehowa, Kurukshetra "For financial assistance for for the treatment of his ailment (Leg) being poor."	21,000	SDO C PEHOWA

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
374	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Rameshwar Dass S/o Sh. Biru Guldera, Pehowa, Kurukshetra "For financial assistance for the treatment of his ailment (Cancer) being poor."	21,000	SDO C PEHOWA
375	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Jai Bhagwan S/o Sh. Umrav Nikatpura, Pehowa, Kurukshetra "For financial assistance for the treatment of his daughter ailment (Eyes) being poor."	21,000	SDO C PEHOWA
376	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Sh. Jagan Nath S/o Sh. Chandan Ram Lotni, Pehowa, Kurukshetra "For financial assistance for the purchase of battery cycle being handicapped being poor"	31,000	SDO C PEHOWA
377	U.O.NO.SECY./ MS& YA- 2022/145 DATED 01.09.2022	Gau Sewa Samiti (Regd. 103/2002) Ismailabad Pehowa, Kurukshetra "For the purchase of fodder"	1,00,000/-	SDO C PEHOWA
378	U.O.NO.SECY./ MS& YA- 2022/457 DATED 30.11.2022	Smt. Seema Rani W/o Sh. Balwan Singh, Village 7 Ishaq, Pehowa Kurukshetra. "For financial assistance the purchase of books, clothes, shoes, fee tec. for her children study being poor"	31,000	SDO C PEHOWA
379	U.O.NO.SECY./ MS& YA- 2022/457 DATED 30.11.2022	Smt. Sita Devi W/o Sh. Shamsher Singh, Ward No. -7 11, Prithu Colony, Pehowa, Kurukshetra. "For financial assistance for the treatment of her ailment(Cancer) being poor"	31,000	SDO C PEHOWA
380	U.O.NO.SECY./ MS& YA- 2022/457 DATED 30.11.2022	Ms. Rukman D/o Sh. Jai Bhagwan Ward No. 1, Garhi 57 Singhan, Pehowa Kurukshetra. For financial assistance for the treatment of her ailment(Cancer) being poor"	51,000/-	SDO C PEHOWA
381	U.O.NO.SECY./ MS& YA- 2022/457 DATED 30.11.2022	Nisha Rani W/o Vishal Kumar, Bibipur Kalan, -57 Pehowa. "For financial assistance for the repair of house being poor"	1,00,000/-	SDO C PEHOWA
382	U.O.NO.SECY./ MS& YA- 2022/457 DATED 30.11.2022	Sh. Ramphal S/o Sh. Bhalle Ram, Ishaq Pehowa 457 Kurukshetra. "For financial assistance the purchase 2. of books, clothes, shoes, fee tec. for her children study being poor"	1,00,000/-	SDO C PEHOWA

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
383	U.O.NO.SECY./ MS& YA-2022/457 DATED 30.11.2022	Sh. Balraj S/o Sh. Basau Ram Ramgarh Rorh, Tehsil Pehowa Kurukshetra. "For financial assistance for the treatment of his & his son ailment (body burn)being poor"	2,00,000/-	SDO C PEHOWA
384	U.O.NO.SECY./ MS& YA-2022/457 DATED 30.11.2022	Smt. Shashi Khurana W/o Sh. Naresh Kurana Ward No. 12, Diwan Colony, Pehowa, Kurukshetra. "For financial assistance assistance for the treatment of her husband ailment (Paralysis)being poor"	2,00,000/-	SDO C PEHOWA
385	U.O.NO.SECY./ MS& YA-2022/457 DATED 30.11.2022	Smt. Preeti Jeet W/o Sh. Manish Kumar Ward No. 12, Diwan colony, Pehowa, Kurukshetra. For financial assistance the purchase of books, clothes, shoes, fee tec. for her children study being poor"	2,00,000/-	SDO C PEHOWA
386	U.O.NO.SECY./ MS& YA-2022/457 DATED 30.11.2022	Jai Maa Bhadarkali Seva Samiti (Regd. 00154) Lohar Majra, Pehowa Kurukshetra. "For the completion of hall in Guga Maddi for general public use"	1,00,000/-	SDO C PEHOWA
387	U.O.NO.SECY./ MS& YA-2022/457 DATED 30.11.2022	Sri Sant Shiromani Guru Ravidass Sabha (Regd. 01051) Sri Guru Ravidass Mandir, Ambala Hisar Road, Ismailabad, Pehowa, Kurukshetra. "for the completion of Sri Guru Ravidass Bhawan for general public use"	2,25,000/-	SDO C PEHOWA
388	U.O.NO.SECY./ MS& YA-2022/457 DATED 30.11.2022	Gurudwara Shri Guru Nanak Darbar Sahib (Regd. 01109) Dera Jirbari, P.O. Palwal, Thanesar, Kurukshetra. "For the completion of hall in Gurudwara Sahib for general public use"	1,51,000/-	SDO C PEHOWA
389	U.O.NO.SECY./ MS& YA-2022/457 DATED 30.11.2022	Gurudwara Singh Sabha (Regd. 01413) Naya Diwana, Pehowa, Kurukshetra. "For the completion of hall in Gurudwara Sahib for general public use"	3,00,000/-	SDO C PEHOWA
390	U.O.NO.SECY./ MS& YA-2022/457 DATED 30.11.2022	Saheed Udham Singh Club Sabha Gumthala Garhu(Regd. 2249) 2249) Gumthala Garhu, Pehowa, Kurukshetra. "To promote the sports activities & cultural activities"	5,00,000/-	SDO C PEHOWA

Allocation of Discretionary Grants sanctioned by Sh.Anil Vij, Health & Sports Minister, Haryana,				
Chandigarh for the financial year 2022-23.				
Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O.No.Secy./ HM/2022/01 dt.06.05.2022	Akhil Bhartiya Brahman Mahasabha Haryana (Regd. NO. 07/2009), D-312, Dayal Bagh, Ambala Cantt. Distt. Ambala. "To promote cultural activities"	2,00,000 /-	SDO(C) Ambala Sadar
2	U.O.No.Secy./ HM/2022/05 dt.11.05.2022	Sur Sangam (Regd. NO. 23/2012-13), #298, Sector-15, Panchkula, District Panchkula. "To promote cultural activities"	5,00,000 /-	SDO(C) Panchkula
3	U.O.No.Secy./ HM/2022/09 dt. 12.05.2022	Abhinaya Rang Manch Haryana, (Regd. No. 0640), Office 616, Sector 15-A, Hisar, Distt. Hisar. "To prepare a drama i.e. "Dastaan-A-Ambala" based on the facts & figure of 1857 (Azadi ki Pahli Ladai)"	25,00,000 /-	SDO(C) Hisar
4	U.O.No.Secy./ HM/2022/13 dt. 19.05.2022	Rotary Welfare Society for Deaf (Regd. NO. HR/002/2019/ 01165), Ram Bagh Road, Ambala Cantt. , Distt. Ambala. "For infrastructure growth and overall maintenance of the School (Institute Pavitra Dham a School for deaf and dumb students) and welfare of the Students"	25,00,000 /-	SDO(C) Ambala Sadar
5	U.O.No.Secy./ HM/2022/17 dt.03.06.2022	CEO, Cantonment Board, Ambala Cantt. Distt. Ambala. "For installation of Tube Well Pump , Survey No. 65, Ward No. 01, Topkhana Parade, Near Kali Mata Mandir, Ambala Cantt."	2,00,000 /-	SDO(C) Ambala Sadar
6	U.O.No.Secy./ HM/2022/21 dt.07.06.2022	Principal Nand Lal Sharma, Memorable Charitable Trust (Regd. No. AAETP7157RF20210, Dated 30.10.2021), 14, Jain Nagar, Ambala Cantt. Distt. Ambala. "To promote cultural activities"	10,00,000 /-	SDO(C) Ambala Sadar
7	U.O.No.Secy./ HM/2022/25 dt.09.06.2022	Sikh Senior Secondary School, (Regd. No.-PSR122020537, dated 31.05.2021) Guru Gobind Marg, Ambala Cantt. "For construction of Jathedar Santokh Singh Block and Classrooms."	25,00,000 /-	SDO(C) Ambala Sadar
8	U.O.No.Secy./ HM/2022/29 dt.22.06.2022	Sanatan Dharma College, Ambala Cantt. Distt. Ambala. "For purchase of Furniture, Equipments, Library Books and Books Racks."	20,00,000 /-	SDO(C) Ambala Sadar
9	U.O.No.Secy./ HM/2022/33 dt.11.07.2022	Shiksha Bharti Sr. Sec. School, Rohtak."For construction of administrative building"	20,00,000 /-	SDO(C) Rohtak
10	U.O.No.Secy./ HM/2022/37 dt.14.07.2022	XEN, Irrigation, Ambala (Sadar). "For construction of culvert on Mahesh Nagar drain in village-Boh, Ambala'	10,00,000 /-	Xen, Irrigation Ambala (Sadar)
11	U.O.No.Secy./ HM/2022/40 dt.20.07.2022	Mahesh Nagar Sudhar Dharamshala (Regd. No. 63), Babyal Road, Mahesh Nagar, Ambala Cantt. "For construction of Hall at second floor"	20,00,000 /-	SDO(C) Ambala (Sadar)
12	U.O.No.Secy./ HM/2022/44 dt.20.07.2022	Municipal Council, Ambala (Sadar). "For construction of Jaat Dharamshala in Village Nanheraa, Ambala for general public use"	25,00,000 /-	XEN, MC, Ambala (Sadar)
13	U.O.No.Secy./ HM/2022/ 47 dt. 21.07.2022	Shri Sanatan Dharam Sabha (Regd. No. 01126) Ambala Cantt. "For Upgradation of Physiotherapy Centre, Ambala Cantt."	20,00,000 /-	SDO(C) Ambala (Sadar)
14	U.O.No.Secy./ HM/2022/ 51 dt. 26.07.2022	B.P.C. Jain Public Senior Secondary School, Ambala Cantt (Affiliation No. 01004) . "For Construction of new building."	25,00,000 /-	SDO(C) Ambala (Sadar)
15	U.O.No.Secy./ HM/2022/ 55 dt. 27.07.2022	Aggarwal Fellowship Club (Regd. No. 835), Ambala Cantt. "For organizing blood donation camp in Ambala Cantt."	2,00,000 /-	SDO(C) Ambala (Sadar)
16	U.O.No.Secy./ HM/2022/ 59 dt. 04.08.2022	Shri Shiv Kavar Sewa Sangh (Regd. No. 46), Anaj Mandi Mandir, Ambala Cantt. "To promote cultural activities."	2,00,000 /-	SDO (C) Ambala (Sadar)
17	U.O.No.Secy./ HM/2022/ 66 dt. 22.08.2022	The Khojkipur Primary Agri. Co-op, Society Ltd, Khojkipur, (Regd. No. -184), Ambala.. "For Construction of new Building of the Khojkipur Primary Agri. Co-op. Society Ltd."	25,00,000 /-	SDO (C) Ambala (Sadar)
18	U.O.No.Secy./ HM/2022/ 63 dt. 22.08.2022	Deputy Commissioner Yamunanagar. "To Prize distribution and promote cultural activities among the school children who participants on the occasion of Independence Day, 2022 at Radour (Yamunanagar)."	21,00,000 /-	SDO (C) Radour
19	U.O.No.Secy./ HM/2022/ 70 dt. 07.09.2022	Rotary Club Ambala Central (Regd No. 15308), Ambala City "To promote cultural activities"	10,00,000/-	SDO(Civil) Ambala City

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
20	U.O.No.Secy./ HM/2022/ 74 dt. 07.09.2022	Shri Mandir Pope Singh Sabha (Regd No. 00099), Ambala Cantt. “For construction of Dharamshala for general public use”	25,00,000/-	SDO(Civil) Ambala (Sadar)
21	U.O.No.Secy./ HM/2022/ 78 dt. 09.09.2022	Geeta Gopal Satsang Bhawan, Charitable Trust (Regd No. 1252), Ambala Cantt. “For construction of Old Age Home”	25,00,000/-	SDO(Civil) Ambala (Sadar)
22	U.O.No.Secy./ HM/2022/ 82 dt. 13.09.2022	The S.D. Vidya School, Ambala Cantt. (Affiliation No. 530104). “ To promote cultural activities”	1,00,000/-	SDO(Civil) Ambala (Sadar)
23	U.O.No.Secy./ HM/2022/ 86 dt. 14.09.2022	District Bar Association, (Regd No. 54) Ambala City “For up gradation/renovation of Librar, construction of rooms and purchase of equipment/furniture of Bar Complex, Ambala”	25,00,000/-	SDO(Civil) Ambala City
24	U.O.No.Secy./ HM/2022/90 dt. 29.09.2022	Dr. Puneet Jain Memorial & Charitable Trust (Regd.No. 6962), Ambala City. “For construction of rooms”	10,00,000/-	SDO(C) Ambala City
25	U.O.No.Secy./ HM/2022/98 dt. 07.10.2022	Municipal Council, Ambala Sadar. “For providing and fixing shitting Shed & paver blocks pending work crimination ground at village Boh in ward no.-1”	24,00,000/-	XEN MC, Ambala (Sadar)
26	U.O.No.Secy./ HM/2022/94 dt.	Media Wellbeing Association (Regd. No. 00682), Panchkula. “To promote social activities etc.”	20,00,000/-	SDO(C) Panchkula
27	U.O.No.Secy./ HM/2022/101 dt. 17.10.2022	Municipal Council, Ambala Sadar “To install fancy lights in the market of Ambala Sadar”	50,00,000/-	XEN MC, Ambala(Sadar)
28	U.O.No.Secy./ HM/2022/104 dt. 20.10.2022	Shree Ram Lila Committee (Regd. No. 00819), Bazaza Bazar, Ambala Cantt. “To promote cultural activities”	1,00,000/-	SDO(C), Ambala(Sadar)
29	U.O.No.Secy./ HM/2022/108 dt. 20.10.2022	Shri Ramlila Committee (Regd. No. 21), Anaj Mandi, Ambala Cantt. “To promote cultural activities”	1,00,000/-	SDO(C), Ambala(Sadar)
30	U.O.No.Secy./ HM/2022/112 dt. 20.10.2022	Dussehra Committee (Regd. No. 00674), Sanatan Dharam Mandir, Old Railway Colony, Ambala Cantt. “To promote cultural activities”	1,00,000/-	SDO(C), Ambala(Sadar)
31	U.O.No.Secy./ HM/2022/116 dt. 20.10.2022	राजपूत चौहान सभा मंदिर (रजि0 न0 –1925), अम्बाला छावनी। “For completion of pending construction work of Dharamshala”	15,00,000/-	SDO(C), Ambala(Sadar)
32	U.O.No.Secy./ HM/2022/120 dt. 10.11.2022	Municipal Council, Ambala Sadar. “For construction of boundary wall at Gandhi Ground, Ambala Sadar”	50,00,000/-	XEN MC, Ambala(Sadar)
33	U.O.No.Secy./ HM/2022/123 dt. 10.11.2022	Shastri Colony Pariwar Resident Society (Regd. No. 00602), Ambala Cantt. “For construction of all entry gates of the colony and other social activities”	10,00,000/-	SDO(C), Ambala(Sadar)
34	U.O.No.Secy./ HM/2022/127 dt. 10.11.2022	Arya Girls College (Regd. No. 00847), Ambala Cantt. “For purchase of solar system, construction of Seminar Hall & Ramp for Physically Challenged Students”	20,00,000/-	SDO(C), Ambala(Sadar)
35	U.O.No.Secy./ HM/2022/131 dt. 14.11.2022	त्रिकालदर्शी वाल्मीकि सभा (रजि न0–784), रेलवे कॉलोनी, अम्बाला छावनी। “To promote cultural activities”	1,00,000/-	SDO(C), Ambala(Sadar)
36	U.O.No.Secy./ HM/2022/139 dt. 14.11.2022	श्री महाऋषि वाल्मीकि समाज सभा(रजि0–735), सुन्दर नगर, अम्बाला छावनी। “To promote cultural activities”	1,00,000/-	SDO(C), Ambala(Sadar)
37	U.O.No.Secy./ HM/2022/143 dt. 14.11.2022	श्री वाल्मीकि सभा(रजि0–44), मंदिर मौहल्ला, राम बाग रोड, अम्बाला छावनी। “To promote cultural activities”	1,00,000/-	SDO(C), Ambala(Sadar)
38	U.O.No.Secy./ HM/2022/147 dt. 14.11.2022	Professor Vir Sen Vinay Malhotra Trust (Regd. No. -198/2015), Ambala Cantt. “To distribute books to the school children and promote cultural activities”	5,00,000/-	SDO(C), Ambala(Sadar)
39	U.O.No.Secy./ HM/2022/135 dt. 14.11.2022	अखिल भारतीय वाल्मीकि महासभा(रजि0 न0–एस–18973 /88), गांव – टुंडला, पोस्ट ऑफिस – कलरहेडी, अम्बाला छावनी। “To promote cultural activities”	1,00,000/-	SDO(C), Ambala(Sadar)
40	U.O.No.Secy./ HM/2022/151 dt. 17.11.2022	Karumari Amman Dharamshla Committte (Reg. No.-00702), Ambala Cant. “To promote cultural activities”	5,00,000/-	SDO(C), Ambala(Sadar)

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
41	U.O.No.Secy./HM/2022/155 dt. 28.11.2022	Sh. Sandeep Kumar S/o Sh. Om Parkah, V.P.O. –Sahu, Tehsil –Uklana, District –Hisar. “For financial Assistance to Sh. Sandeep Kumar S/o Sh. Om Parkash for the treatment of his children suffering from thalassemia disease being a poor person”	2,00,000/-	SDO(C), Barwala, Hisar
42	U.O.No.Secy./HM/2022/159 dt. 02.12.2022	Jat Ekta Manch (Regd. No.–HR-002-2022-00610), Ambala Cantt. “For construction of Jat Dharamshala in Defence Colony, Ambala Cantt.”	25,00,000/-	XEN, Panchayati Raj, Ambala-II

Allocation of D.Q. sanctioned by Sh. Kanwar Pal, Minister For the Year 2022-23				
Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O. No. Sr. Secy/EM/01-DQ/2021 dt. 12.05.2022	Shree Hanuman Sewa Samiti (Regn. No. 620) Jagadhri Yamuna Nagar. "For establishment of water cooler for use of general public."	80000	SDO (C) Jagadhri
2	U.O. No. Sr. Secy/EM/05-DQ/2021 dt. 12.05.2022	Sanatan Sanskriti Sewa Sansthan (Regn. No. 1105) Thana Chappar, Sabalpur District Yamuna Nagar. "For construction of Hall for use of general public."	500000	SDO (C) Jagadhri
3	U.O. No. Sr. Secy/EM/09-DQ/2021 dt. 12.05.2022	Jan Kalyan Samiti (Regn. No. 1567) Khijrabad (Partap Nagar) District Yamuna Nagar. "For promotion of cultural activities."	200000	BDPO, Partap Nagar
4	U.O. No. Sr. Secy/EM/13-DQ/2021 dt. 12.05.2022	Jattanwala Dharmik Avam Charitable Trust (Regn No. 3060) Jattanwala District Yamuna Nagar. "For purchase of GYM equipments."	200000	BDPO, Chhachhrauli
5	U.O. No. Sr. Secy/EM/25-DQ/2021 dt. 12.05.2022	Deputy Commissioner, Yamuna Nagar. "For construction of Nala from house of Shri Rampal to house of Shri Kiran Pal in village Kot Sarkari."	200000	BDPO, Chhachhrauli
6	U.O. No. Sr. Secy/EM/28-DQ/2021 dt. 12.05.2022	Deputy Commissioner, Yamuna Nagar. "For construction of street from tubewell of Sh. Joginder Singh upto Phirni (in front of house of Sh. Raj Kumar) in village Kot Sarkari."	150000	BDPO, Partap Nagar
7	U.O. No. Sr. Secy/EM/34-DQ/2021 dt. 12.05.2022	Deputy Commissioner, Yamuna Nagar. "For lying of pipeline for drainage of rainy water from Panchayat Land to village pond in village Bankat."	300000	BDPO, Bilaspur
8	U.O. No. Sr. Secy/EM/31-DQ/2021 dt. 12.05.2022	Deputy Commissioner, Yamuna Nagar. "For construction of street from house of Sh. Naresh Kumar to house of Sh. Chetan (Devender Sagar) in Gurjar Colony (Panchayat Kutipur)."	300000	BDPO, Partap Nagar
9	U.O. No. Sr. Secy/EM/37-DQ/2021 dt. 12.05.2022	Banarsi Dass S/o Sh. Antu r/o village, Tihano District Yamuna Nagar. "For Financial assistance for treatment suffering from cancer being a poor person."	30000	BDPO, Chhachhrauli
10	U.O. No. Sr. Secy/EM/41-DQ/2021 dt. 12.05.2022	Pushpa W/o Sh. Narpal Singh r/o Village Chikan Tehsil Partap Nagar District Yamunanagar, "For financial assistant for prepare of House being a poor person."	30000	BDPO, Partap Nagar
11	U.O. No. Sr. Secy/EM/45-DQ/2021 dt. 12.05.2022	Ranbeer s/o Sh. Phool Chand r/o Village, Bahadurpur PO, Partap Nagar, District Yamunanagar "For financial assistant for repair of House being a poor person."	20000	BDPO, Partap Nagar
12	U.O. No. Sr. Secy/EM/49-DQ/2021 dt. 12.05.2022	Sukhbir s/o Sh. Phool Chand r/o Village, Bahadurpur PO, Partap Nagar, District Yamunanagar "For financial assistant for repair of House being a poor person."	100000	BDPO, Partap Nagar
13	U.O. No. Sr. Secy/EM/53-DQ/2021 dt. 12.05.2022	Gulab Singh s/o Sh. Naresh Kumar r/o Village Lakkarmai Partap pur District-Yamunangar. "For financial assistant for repair of House being a poor person."	100000	BDPO, Partap Nagar
14	U.O. No. Sr. Secy/EM/57-DQ/2021 dt. 12.05.2022	Pal Singh s/o Sh. Mela Ram r/o V PO, Munda Khera District Yamunanagar. "For financial assistant for repair of House being a poor person."	30000	BDPO, Chhachhrauli
15	U.O. No. Sr. Secy/EM/61-DQ/2021 dt. 12.05.2022	Jasmera s/o Sh. Shankar r/o village Bahadurpur PO, Partap Nagar, District Yamauannagar. "For financial assistant for treatment of his wife suffering from cancer being a poor person."	50000	BDPO, Partap Nagar
16	U.O. No. Sr. Secy/EM/65-DQ/2021 dt. 12.05.2022	Pinky W/o Sh. Devi Chand r/o V PO Devdhar, District-Yamunanagar. "For financial assistant for repair of House being a poor person."	31000	BDPO, Partap Nagar

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
17	U.O. No. Sr. Secy/EM/69-DQ/2021 dt. 12.05.2022	Tamana d/o Sh. Raju r/o #3406, Sector-22 D, Chandigarh. "For financial assistant for treatment of her father suffering from Harnia disease being a poor person."	50000	SDO (C) Panchkula
18	U.O. No. Sr. Secy/EM/17-DQ/2021 dt. 12.05.2022	Zila Yuva Shakti Sangahan (Regn. No. 01061) Naraingarh, District- Ambala. "For purchase of GYM equipment & promotion of sports activities."	200000	BDPO, Naraingarh
19	U.O. No. Sr. Secy/EM/21-DQ/2021 dt. 12.05.2022	Sh. Guru Ravidass Mandir Sabha (Regn. No. 00606) Raipur Viran District Ambala for renovation of toilets & Bathrooms of Ravidass Dharmashala."	250000	SDO, Naraingarh
20	U.O. No. Sr. Secy/EM/73-DQ/2021 dt. 19.05.2022	Arya Samaj (Regn. No. 00154) Radaur District Yamunanagar. "For completion of Arya Samaj Bhawan for use of General Public."	251000	SDO (C) Radaur
21	U.O. No. Sr. Secy/EM/77-DQ/2021 dt. 19.05.2022	Sapna W/o Sh. Sanjay r/o #1337, Bhagatpura, Jagadhri, District Yamunanagar. "For financial assistant for repair of House being a poor person."	50000	SDO (C) Jagadhri
22	U.O. No. Sr. Secy/EM/85-DQ/2021 dt. 19.05.2022	Bhartiya Valmiki Aadi Dharam Samaj (Regn. No. 2823) Jagadhri, District-Yamunagar. "For construction of Ambedkar Bhawan for use of general public."	500000	SDO (C) Jagadhri
23	U.O. No. Sr. Secy/EM/89-DQ/2021 dt. 19.05.2022	Housing Board Welfare Society (Regn. No. 01012) Jagadhri District Yamunagar. "For construction of IPB rasta around in the park no. 1, sector-17, Jagadhri for use of general public."	150000	SDO (C) Jagadhri
24	U.O. No. Sr. Secy/EM/93-DQ/2021 dt. 19.05.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For construction of streets from main gali to house of Ashik in village Bahlolpur."	100000	BDPO, Partap Nagar
25	U.O. No. Sr. Secy/EM/96-DQ/2021 dt. 19.05.2022	D.A.V. College for girls, District-Yamunanagar. "For completion of hall for use of general public."	500000	SDO (C) Jagadhri
26	U.O. No. Sr. Secy/EM/100-DQ/2021 dt. 19.05.2022	Hemant Kumar s/o Ramesh Chand r/o VPO Muzafat Kalan District-Yamunanagar. "For financial assistant for repair of House being a poor person."	50000	BDPO, Partap Nagar
27	U.O. No. Sr. Secy/EM/104-DQ/2021 dt. 19.05.2022	Naresh Kumar s/o Sh. Ramesh Chand r/o Adarsh Colony, Village Kutipur PO, Bhud Kalan District-Yamunanagar. "For financial assistant for repair of House being a poor person."	100000	BDPO, Partap Nagar
28	U.O. No. Sr. Secy/EM/108-DQ/2021 dt. 19.05.2022	Dr. B.R. Ambedkar Sabha (Regn. No. 157) Khizri District Yamunanagar. "For completion of Ambedkar Bhawan for use of general public."	500000	BDPO, Partap Nagar
29	U.O. No. Sr. Secy/EM/112-DQ/2021 dt. 19.05.2022	Paryas Sewa Sangthan (Regn. No. 1266) Jagadhri District-Yamunanagar. "For promotion of cultural activities."	200000	SDO (C) Jagadhri
30	U.O. No. Sr. Secy/EM/116-DQ/2021 dt. 01.06.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For construction of nala from main gali to the field of Sh. Babali ni village Bhud Majra (Panchayat Ballewala)."	140000	BDPO, Partap Nagar
31	U.O. No. Sr. Secy/EM/119-DQ/2021 dt. 01.06.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For flooring of tile (IPB) in GMA, Bahadurpur."	495000	BDPO, Partap Nagar
32	U.O. No. Sr. Secy/EM/122-DQ/2021 dt. 01.06.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For construction of streets from main road to upto Radha Swami Satsang Bhawan, Chuaharpur Kalan."	160000	BDPO, Partap Nagar
33	U.O. No. Sr. Secy/EM/125-DQ/2021 dt. 01.06.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For completion of IPB street from house of Sh. Anil Kumar to GMS in village Mandewala (Yamunanagar)."	200000	BDPO, Partap Nagar

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
34	U.O. No. Sr. Secy/EM/128-DQ/2021 dt. 01.06.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For construction of street from house of Shri Sattar to the house of Aslam in village Faizpur (Panchayat Kalesar) District Yamunanagar."	260000	BDPO, Partap Nagar
35	U.O. No. Sr. Secy/EM/131-DQ/2021 dt. 01.06.2022	Shree Maharishi Valmiki Mandir Trust (Regn. No. m6200) Chhachhrauli District Yamunanagar. "For construction of valmiki Dharamshala for use of general public."	1100000	BDPO, Chhachhrauli
36	U.O. No. Sr. Secy/EM/135-DQ/2021 dt. 01.06.2022	Shree Guru Ravidass Mandir Jan Jagriti Mission Trust (Regn. No. 3121) Telipura PO, Khadri District Yamunanagar. "For construction of Ravidass Dharamshala for use of general public."	700000	BDPO, Chhachhrauli
37	U.O. No. Sr. Secy/EM/139-DQ/2021 dt. 01.06.2022	Sanatan Hindu Sain Samaj, Partap Nagar (Regn. No. 00714) District Yamuna Nagar. "For construction of Dharamshala for use of general public."	600000	BDPO, Partap Nagar
38	U.O. No. Sr. Secy/EM/143-DQ/2021 dt. 01.06.2022	Haryana Environmental Society (Regn. No. 1845) Jagadhri, District Yamunanagar. "For promotion of cultural activities."	500000	SDO (C) Jagadhri
39	U.O. No. Sr. Secy/EM/147-DQ/2021 dt. 01.06.2022	Ashu Walia S/o Sh. Dharampal Walia R/o Village Kishanpura assistance for repair of house being a poor person."	40000	BDPO, Partap Nagar
40	U.O. No. Sr. Secy/EM/151-DQ/2021 dt. 01.06.2022	Arya Mahasabha , Gurukul Vidyapeeth Kumbhakhera, Hisar District-Hisar (Regn. No. 01810). "For renovation of Gurukul Vidyapeeth Bhawan."	500000	SDO (C) Hisar
41	U.O. No. Sr. Secy/EM/155-DQ/2021 dt. 01.06.2022	Vishnu Devi W/o Sh. Hari Parkash R/o # 1042/20, Durga Colony Rohtak District-Rohtak. "For financial assistance for treatment of her husband suffering from Kidney disease being a poor person."	100000	SDO (C) Rohtak
42	U.O. No. Sr. Secy/EM/81-DQ/2021 dt. 19.05.2022	Cricket Federation of Haryana (Regn. No. 00111) Panchkula District-Panchkula. "For promotion of sports activities."	500000	SDO (C) Panchkula
43	U.O. No. Sr. Secy/EM/159-DQ/2021 dt. 21.06.2022	Sarabjeet Kaur W/o Sh. Gurvinder Singh R/o Ambwala Chandi Mandir, Panchkula District-Panchkula. "For financial assistant for repair of House being a poor person."	30000	SDO (C) Panchkula
44	U.O. No. Sr. Secy/EM/163-DQ/2021 dt. 21.06.2022	Sh. Ram Bhola S/o Sh. Dipti Lal Bhola r/o # 2148, Patri Mohalla Jagadhri District Yamunanagar. "For financial assistant for repair of House being a poor person."	30000	SDO (C) Jagadhri
45	U.O. No. Sr. Secy/EM/167-DQ/2021 dt. 21.06.2022	Rattan Lal s/o Sh. Hari Ram r/o VPO, Pipli Majra District Yamunanagar. "For financial assistant for repair of House being a poor person."	31000	BDPO, Partap Nagar
46	U.O. No. Sr. Secy/EM/171-DQ/2021 dt. 21.06.2022	Meena r/o #19, ward no. 7, Kesar nagar Jagadhri, District Yamunanagar. "For financial assistant for repair of House being a poor person."	21000	SDO (C) Jagadhri
47	U.O. No. Sr. Secy/EM/175-DQ/2021 dt. 21.06.2022	Vimal Kumar S/o Sh. Chandar Bhan R/o VPO Tajewala Distric Yamunanagar. "For financial assistant for repair of House being a poor person."	30000	BDPO, Partap Nagar
48	U.O. No. Sr. Secy/EM/179-DQ/2021 dt. 21.06.2022	Jitender Kumar S/o Sh. Dhoom Singh R/o Village Naya gaon PO, Sabapur Jagadhri District Yamunanagar. "For financial assistance for transplant of lungs & heart being a poor person."	50000	SDO (C) Jagadhri
49	U.O. No. Sr. Secy/EM/183-DQ/2021 dt. 21.06.2022	Salelta W/o Sh. Salinder R/o Village Dasori PO, Pipli Majra District Yamunanagar. "For financial assistant for repair of House being a poor person."	20000	BDPO, Partap Nagar

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
50	U.O. No. Sr. Secy/EM/187-DQ/2021 dt. 21.06.2022	Balwant S/o Sh. Kashmira R/o Village Leda Khadar PO, Ledi District Yamunanagar. "For financial assistant for repair of House being a poor person."	21000	BDPO, Chhachhrauli
51	U.O. No. Sr. Secy/EM/191-DQ/2021 dt. 21.06.2022	Anshika D/o Sh. Sanjay Kumar R/o # 75/11, Choti Line, Jagadhri District Yamunanagar. "For financial assistant for repair of House being a poor person."	35000	SDO (C) Jagadhri
52	U.O. No. Sr. Secy/EM/195-DQ/2021 dt. 21.06.2022	Shakti Sharan S/o Sh. Rajinder Kumar R/o # 749, Raja Sahip street, Jagadhri District Yamunanagar. "For financial assistant for repair of House being a poor person."	21000	SDO (C) Jagadhri
53	U.O. No. Sr. Secy/EM/199-DQ/2021 dt. 21.06.2022	Titu S/o Sh. Bhim Singh R/o # 636, Gurjar Nagar, Jagadhri District Yamunanagar. "For financial assistant for repair of House being a poor person."	21000	SDO (C) Jagadhri
54	U.O. No. Sr. Secy/EM/203-DQ/2021 dt. 21.06.2022	Bala W/o Sh. Kali Ram R/o Village Nahar Taharpur, Jagadhri District Yamunanagar. "For financial assistant for repair of House being a poor person."	20000	BDPO, Chhachhrauli
55	U.O. No. Sr. Secy/EM/207-DQ/2021 dt. 21.06.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For repair of street from house of Sh. Inderjeet to house of Sh. Manoj Rana in village Jatehri."	195000	BDPO, Chhachhrauli
56	U.O. No. Sr. Secy/EM/210-DQ/2021 dt. 21.06.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For repair of street from house of Sh. Sumer Chand Balmiki to house of Sh. Rajpal Fauji in village Jatehri."	195000	BDPO, Chhachhrauli
57	U.O. No. Sr. Secy/EM/213-DQ/2021 dt. 21.06.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For completion of street from Mandkheri ki Tapriyan to house of Smt. Mamta Sharma in Aggarsain Nagar, Extn. A (Opp. Uppal Mall) Jagadhri."	90000	BDPO, Jagadhri
58	U.O. No. Sr. Secy/EM/216-DQ/2021 dt. 21.06.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For construction of street from Guga Madi upto Phirni (via Shiv Mandir) in village Budheri."	350000	BDPO, Bilaspur
59	U.O. No. Sr. Secy/EM/219-DQ/2021 dt. 21.06.2022	Iklakh S/o Shri Sadik R/o VPO, Buria Jagadhri, District Yamunanagar. "For financial assistant for repair of House being a poor person."	20000	SDO (C) Jagadhri
60	U.O. No. Sr. Secy/EM/223-DQ/2021 dt. 21.06.2022	Govt. Sr. Sec. School, Jathlana District Yamunanagar. "For promotion of cultural activities."	15000	BDPO, Radaur
61	U.O. No. Sr. Secy/EM/227-DQ/2021 dt. 21.06.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For construction of street from house of Sh. Gulshan Arora to house of Shri Gurdeep Singh (Billu) in village Chhachhrauli."	160000	BDPO, Chhachhrauli
62	U.O. No. Sr. Secy/EM/230-DQ/2021 dt. 21.06.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For construction of street from main road to shop of Shri. Prem in village Chhachhrauli."	125000	BDPO, Chhachhrauli
63	U.O. No. Sr. Secy/EM/233-DQ/2021 dt. 21.06.2022	Jan Kalyan Samiti (Regn. No. 1567) Khijrabad (Partap Nagar) District Yamuna Nagar. "For construction of shed in Arya Samaj Bhawan in village Partap Nagar."	200000	BDPO, Partap Nagar
64	U.O. No. Sr. Secy/EM/237-DQ/2021 dt. 21.06.2022	Padho Likho Badho (Regn. 7578) Jagadhri District-Yamunanagar. "For promotion of cultural activities."	100000	SDO (C) Jagadhri
65	U.O. No. Sr. Secy/EM/245-DQ/2021 dt. 21.06.2022	Shree Brahman Dharamshala Tirth (Regn. No. 1204) Kapal Mochan Tehsil Bilaspur District Yamunanagar. "For renovation of Brahman Dharamshal for use of general public."	1100000	SDO (C) Bilaspur

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
66	U.O. No. Sr. Secy/EM/249-DQ/2021 dt. 21.06.2022	Srimad Dayanand Updeshak Mahavidyalaya (Regn. No. 154) Shadipur District Yamaunanagar. "For construction of Bhawan and Boundary wall of Gurukul."	2100000	SDO (C) Jagadhri
67	U.O. No. Sr. Secy/EM/269-DQ/2021 dt. 28.06.2022	Maharishi Kashyap Jan Jagadhri Smiti (Regn. No. 830) Nandgarh, District-Yamunanagar. "For construction of hall in Kashyap Dharamshala for use of general public."	1000000	BDPO, Partap Nagar
68	U.O. No. Sr. Secy/EM/273-DQ/2021 dt. 28.06.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For construction of street with T-wall from house of Sh. Ranbir to the house of Smt. Krishna Devi in village Sankhera."	450000	BDPO, Bilaspur
69	U.O. No. Sr. Secy/EM/276-DQ/2021 dt. 28.06.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For construction of street from main phirni to the house of Sh. Sanjeev S/o Sh. Amarnath in village Begampur ."	150000	BDPO, Partap Nagar
70	U.O. No. Sr. Secy/EM/287-DQ/2021 dt. 28.06.2022	Devi Chand S/o Sh. Prem Chand R/o village Bahadurpur, District-Yamunangar. "For financial assistant for repair of House being a poor person."	30000	BDPO, Partap Nagar
71	U.O. No. Sr. Secy/EM/291-DQ/2021 dt. 28.06.2022	Shiv Shakti Avm Kashyap Samaj Society (Regn. No. 01278) Village Rambass (Khadri), District Yamunangar. "For completion of Dharamshal for use of general Public."	100000	BDPO, Chhachhrauli
72	U.O. No. Sr. Secy/EM/295-DQ/2021 dt. 28.06.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For construction of Hall near Kheda Mandir for use of general public in village Jaidhari ."	500000	BDPO, Partap Nagar
73	U.O. No. Sr. Secy/EM/298-DQ/2021 dt. 28.06.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For construction of street from house of Shri. Sharnagat Fauji to the house of Sh. Parveen Kumar in village Kalesar ."	250000	BDPO, Partap Nagar
74	U.O. No. Sr. Secy/EM/301-DQ/2021 dt. 28.06.2022	Kusum W/o Sh. Suresh Chand R/o village Bahadurpur, District Yamuna Nagar. "For financial assistant for repair of House being a poor person."	30000	BDPO, Partap Nagar
75	U.O. No. Sr. Secy/EM/305-DQ/2021 dt. 28.06.2022	Sardar Jassa Singh Ahluwalia Bhawan (Regn. No. 00604) Khijrabad (Partap Nagar) District Yamuna Nagar. "For construction of Ahluwalia Dharamshala for use of general public."	1100000	BDPO, Partap Nagar
76	U.O. No. Sr. Secy/EM/309-DQ/2021 dt. 28.06.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For construction of street from Adarsh Hospital to the house of Sh. Azad Guard in Gurjar Colony (Panchayat Bahadurpur)."	400000	BDPO, Partap Nagar
77	U.O. No. Sr. Secy/EM/312-DQ/2021 dt. 28.06.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For construction of street from Adarsh Hospital to the house of Sh. Subhash in Gurjar Colony (Panchayat Bahadurpur)."	150000	BDPO, Partap Nagar
78	U.O. No. Sr. Secy/EM/315-DQ/2021 dt. 28.06.2022	Raj Kumar S/o Sh. Jaipal R/o Village Kutipur District Yamuna Nagar. "For financial assistance for treatment of his son suffering from kidney disease being a poor person."	50000	BDPO, Partap Nagar
79	U.O. No. Sr. Secy/EM/319-DQ/2021 dt. 28.06.2022	Mamtesh W/o Sh. Nepal R/o Village Bahadurpur PO Partap Nagar . "For financial assistance for treatment of her husband suffering from head injury being a poor person."	50000	BDPO, Partap Nagar
80	U.O. No. Sr. Secy/EM/323-DQ/2021 dt. 28.06.2022	Roshan Lal S/o Sh. Chet Ram R/o VPO, Kharwan District Yamunanagar. "For financial assistant for repair of House being a poor person."	50000	BDPO, Chhachhrauli

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
81	U.O. No. Sr. Secy/EM/327-DQ/2021 dt. 28.06.2022	Babu Ram S/o Sh. Paras Ram R/o VPO, Devdhar, Tehsil Partap Nagar, District Yamunanagar. "For financial assistant for repair of House being a poor person."	30000	BDPO, Partap Nagar
82	U.O. No. Sr. Secy/EM/331-DQ/2021 dt. 01.07.2022	Ramesh Chand S/o Sh. Som Parkash R/o Village Udhamgarh, District Yamunanagar. "For financial assistant for repair of House being a poor person."	60000	BDPO, Chhachhrauli
83	U.O. No. Sr. Secy/EM/335-DQ/2021 dt. 07.07.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For construction of street from Main road upto Hathin Kund in village Faizipur (Panchayat Hathin Kund) District Yamunanagar."	400000	BDPO, Partap Nagar
84	U.O. No. Sr. Secy/EM/338-DQ/2021 dt. 07.07.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For construction of street from the Baithak of Sh. Naresh Kumar to the house of Sh. Sanjay Kalas in village Bahadurpur."	495000	BDPO, Partap Nagar
85	U.O. No. Sr. Secy/EM/341-DQ/2021 dt. 07.07.2022	Rahul Muni S/o Sh. Muni Raj R/o Sh. Krishna Gyan Mandir Jagadhri, District Yamunanagar. "For financial assistant for treatment of Hip-replacement being a poor person."	100000	SDO (C) Jagadhri
86	U.O. No. Sr. Secy/EM/345-DQ/2021 dt. 07.07.2022	Rajinder Pal S/o Sh. Sant Ram R/o # 573, Mukharji Park, Jagadhri, District Yamunanagar. "For financial assistant for treatment suffering from cancer being a poor person."	20000	SDO (C) Jagadhri
87	U.O. No. Sr. Secy/EM/349-DQ/2021 dt. 07.07.2022	Saroj Bala W/o Sh. Krishan Lal R/o # 1935, Ward no. 4, Dharampura, District Yamunanagar. "For financial assistant for repair of House being a poor person."	20000	SDO (C) Jagadhri
88	U.O. No. Sr. Secy/EM/353-DQ/2021 dt. 07.07.2022	Khera Mandir Green Park Society (Regn. No. 01186) Sector-17, Jagadhri District Yamunangar. "For purchase of GYM equipments and construction of Shed in sector-17, Jagadhri for use of general public."	250000	SDO (C) Jagadhri
89	U.O. No. Sr. Secy/EM/357-DQ/2021 dt. 07.07.2022	Dr. B.R. Ambedkar Committee (Regn. No. 00748) Rampur Khadar District Yamunanagar. "For completion of Hall for use of general public."	60000	BDPO, Partap Nagar
90	U.O. No. Sr. Secy/EM/361-DQ/2021 dt. 07.07.2022	Jyoti D/o Sh. Ashok Kumar R/o VPO, Kharwan District Yamunanagar. "For financial assistant for repair of House being a poor person."	100000	BDPO, Chhachhrauli
91	U.O. No. Sr. Secy/EM/365-DQ/2021 dt. 07.07.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For completion of Nala for drainage of water from Khera to field of Sh. Suresh Kumar in village Shekhon Majra (Panchayat Bilaspur)."	150000	BDPO, Partap Nagar
92	U.O. No. Sr. Secy/EM/368-DQ/2021 dt. 07.07.2022	Deputy Commissioner, Yamunanagar District Yamunanagar. "For repair of street with T-wall from main road to house of Shri Mukesh Kumar in village Bada Damopura."	300000	BDPO, Chhachhrauli
93	U.O. No. Sr. Secy/EM/371-DQ/2021 dt. 07.07.2022	Reeta Kaur W/o Sh. Surender Singh R/o Johri Pura Mohalla, Jagadhri District Yamunanagar. "For financial assistant for repair of House being a poor person."	20000	SDO (C) Jagadhri
94	U.O. No. Sr. Secy/EM/375-DQ/2021 dt. 07.07.2022	Ram Kumar S/o Sh. Matu Ram R/o Village Bilaspur, PO, Pipli Majra District Yamunanagar. "For financial assistant for repair of House being a poor person."	30000	BDPO, Partap Nagar
95	U.O. No. Sr. Secy/EM/379-DQ/2021 dt. 07.07.2022	Thakur Dwara Laxmi Narayan Mandir Sewa Trust (Regn. No. 278) Chuarpur Kalan PO Malikpur Khadar District Yamunanagar. "For construction of boudary wall of Laxmi Narayan Bhawan."	500000	BDPO, Partap Nagar

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
96	U.O. No. Sr. Secy/EM/383-DQ/2021 dt. 07.07.2022	Gurudwara Shri Singh Sabha Trust (Regn.No.508) Khanpura Tehsil Chhachhrauli District Yamuna Nagar. "For construction of Hall for use of general public."	500000	BDPO, Chhachhrauli
97	U.O. No. Sr. Secy/EM/241-DQ/2021 dt. 21.06.2022	Sanskrit Bharti, Haryana (Regn.No.698) Kurukshetra District Kurukshetra. "For promotion of cultural & Sports activities."	500000	SDO (C) Thanesar
98	U.O. No. Sr. Secy/EM/279-DQ/2021 dt. 28.06.2022	Major Nitin Bali Geeta Niketan Vidya Mandir, Kurukshetra District Kurukshetra. "For promotion of cultural activity."	200000	SDO (C) Thanesar
99	U.O. No. Sr. Secy/EM/283-DQ/2021 dt. 28.06.2022	Seth Navrang Rai Lohia Jai Ram Girls College, Kurukshetra District Kurukshetra. "For Renovation of Auditorium Hall for use of general Public."	1100000	SDO (C) Thanesar
100	U.O. No. Sr. Secy/EM/253-DQ/2021 dt. 21.06.2022	Jangid Brahman Sabha (Regn. No. 2777/98) Chandigarh. "For Completion of Bhagwan Shree Vishavkarma Jangid Bhawan in Sector - 20, Panchkula."	500000	SDO (C) Panchkula
101	U.O. No. Sr. Secy/EM/257-DQ/2021 dt. 21.06.2022	Anita Rawat W/o Sh. Devender Rawat r/o 2145, DMC Colony, Chandigarh. "For financial assistance for repair of house being a poor person."	30000	SDO (C) Panchkula
102	U.O. No. Sr. Secy/EM/265-DQ/2021 dt. 28.06.2022	Veer Gurjar Vikas Samiti, (Regn.No.96/12) Nangal Chaudhary District Mahendergarh. "For Completion of Gurjar Dharamshala for use of general Public."	1100000	SDO (C) Nangal Chaudhary
103	U.O. No. Sr. Secy/EM/261-DQ/2021 dt. 28.06.2022	Ahluvaliya Sabha (Regn.No.126) Naraingarh District Ambala. "For construction of Dharamshala for use of general Public."	1100000	SDO (C) Naraingarh
104	U.O. No. Sr. Secy/EM/387-DQ/2021 dt. 14.07.2022	Urban Estate Welfare Association (Regn.No.0163) Jagadhri District Yamuna Nagar. "For repair of B/Wall of Sector-17, Jagadhri for use of general public."	500000	SDO (C) Jagadhri
105	U.O. No. Sr. Secy/EM/391-DQ/2021 dt. 14.07.2022	Sandhya devi w/o Sh. Royal Jolly r/o # 452, Ravidass Mandir wali Gali, Village Munda Majra District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	20000	SDO (C) Jagadhri
106	U.O. No. Sr. Secy/EM/395-DQ/2021 dt. 14.07.2022	Ram Pukar s/o Sh. Swami Nath r/o # 1540, Kali Mandir Colony, Jagadhri District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	21000	SDO (C) Jagadhri
107	U.O. No. Sr. Secy/EM/399-DQ/2021 dt. 14.07.2022	Deputy Commissioner, Yamuna Nagar. "For construction of Phirni from house of Sh. Ashok Kumar to house of Sh. Nura in Village Bahadurpur."	495000	BDPO, Partap Nagar
108	U.O. No. Sr. Secy/EM/420-DQ/2021 dt. 14.07.2022	Deputy Commissioner, Yamuna Nagar. "For construction of street from house of Sh. Rakesh Kumar upto Khera Mandir in Village Dalmirgarh (Panchayat Bahadurpur)."	450000	BDPO, Partap Nagar
109	U.O. No. Sr. Secy/EM/405-DQ/2021 dt. 14.07.2022	District Athletics Association (Regn.No.7752) Yamuna Nagar. "For Promotion of cultural activities."	100000	SDO (C) Jagadhri
110	U.O. No. Sr. Secy/EM/409-DQ/2021 dt. 14.07.2022	Babli w/o Sh. Sandeep Kumar r/o Village Kishanpura PO, Partap Nagar District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	50000	BDPO, Partap Nagar
111	U.O. No. Sr. Secy/EM/413-DQ/2021 dt. 14.07.2022	Deputy Commissioner, Yamuna Nagar. "For construction of Nala from house of Sh. Satpal upto tubewell of Public Health in Village Nainawali (Panchayat Bahadurpur)."	80000	BDPO, Partap Nagar
112	U.O. No. Sr. Secy/EM/416-DQ/2021 dt. 14.07.2022	Deputy Commissioner, Yamuna Nagar. "For construction of street from khera Mandir to house of Sh. Raju in Village Nainawali (Panchayat Bahadurpur)."	495000	BDPO, Partap Nagar

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
113	U.O. No. Sr. Secy/EM/419-DQ/2021 dt. 14.07.2022	Sarita Devi w/o Sh. Gian Chand r/o Village Khanpuri PO, Baloli District Yamuna Nagar. "For Financial assistance for treatment of her husband suffering from cancer being a poor person."	50000	BDPO, Chhachhrauli
114	U.O. No. Sr. Secy/EM/423-DQ/2021 dt. 14.07.2022	Kshastriya Ekta Mahasabha (Regn.No.00116/2014) Yamuna Nagar. "For construction of Maharana Partap Bhawan for use of general public."	1100000	SDO (C) Jagadhri
115	U.O. No. Sr. Secy/EM/435-DQ/2021 dt. 25.07.2022	Shiv Kumar S/o Sh. Chamela r/o # 15 B, Leda Khas District M Yamuna Nagar. "For Financial Assistance for repair of 22 house being a poor person."	30000	BDPO, Chhachhrauli
116	U.O. No. Sr. Secy/EM/439-DQ/2021 dt. 25.07.2022	Ishan Foundation (Regn.No. 4051) Model Town, Yamuna A Nagar. "For promotion of Cultural Activities."	50000	SDO (C) Jagadhri
117	U.O. No. Sr. Secy/EM/443-DQ/2021 dt. 25.07.2022	Deputy Commissioner, Yamuna Nagar. "For construction of 3.5 street from Adarsh Hospital to the house of Sh. Vinod Kumar in Gurjar Colony (Panchayat Bahadurpur)."	350000	BDPO, Partap Nagar
118	U.O. No. Sr. Secy/EM/446-DQ/2021 dt. 25.07.2022	Deputy Commissioner, Yamuna Nagar. "For construction of Shed at Shamshan Ghat in Village Muzafat Kalan."	300000	BDPO, Partap Nagar
119	U.O. No. Sr. Secy/EM/449-DQ/2021 dt. 25.07.2022	Deputy Commissioner, Yamuna Nagar. "For construction of street from house of Shri Satish Kumar to the Field of Sh Balbir Singh in village Kalesar District Yamuna Nagar."	450000	BDPO, Partap Nagar
120	U.O. No. Sr. Secy/EM/452-DQ/2021 dt. 25.07.2022	Chhachhrauli Sports Club (Regn.No.698) Chhachhrauli District Yamuna Nagar. "For Purchase of Sports equipments & Construction of Gate & Tiolets in Rajiv Gandhi Khel Parisar."	500000	BDPO, Chhachhrauli
121	U.O. No. Sr. Secy/EM/456-DQ/2021 dt. 25.07.2022	Shree Guru Gobind Singh Sewa Trust (Regn.No.300) Ahluwala District Yamuna Nagar. "For construction of Hall for use of general public."	500000	SDO (C) Jagadhri
122	U.O. No. Sr. Secy/EM/460-DQ/2021 dt. 25.07.2022	Nirmala Rani w/o Sh. Darshan Lal r/o # 670, Jaisco Colony, Jaroda, Jagadhri District Yamuna Nagar. "For Financial Assistance for repair of house being a poor Person."	20000	SDO (C) Jagadhri
123	U.O. No. Sr. Secy/EM/464-DQ/2021 dt. 25.07.2022	Jaspreet Kaur r/o # 2059, Patri Mohalla Jagadhri District Yamuna Nagar, "For Financial Assistance for Higher Education being a poor person."	25000	SDO (C) Jagadhri
124	U.O. No. Sr. Secy/EM/468-DQ/2021 dt. 25.07.2022	Fajla S/o Sh. Juna r/o VPO Taharpur Kalan District Yamuna Nagar. "For Financial Assistance for reapirof house being a poor person."	43000	BDPO, Chhachhrauli
125	U.O. No. Sr. Secy/EM/472-DQ/2021 dt. 25.07.2022	Bala w/o Sh. Desh Raj R/o Village Kutipur District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	20000	BDPO, Partap Nagar
126	U.O. No. Sr. Secy/EM/476-DQ/2021 dt. 25.07.2022	Shakeen S/o Sh. Jameel r/o VPO, Kalesar District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	100000	BDPO, Partap Nagar
127	U.O. No. Sr. Secy/EM/480-DQ/2021 dt. 01.08.2022	Deputy Commissioner, Yamuna Nagar. "For construction of street from house of Shri Mahak Singh upto Phirni in village Bhangera District Yamuna Nagar."	150000	BDPO, Partap Nagar
128	U.O. No. Sr. Secy/EM/483-DQ/2021 dt. 01.08.2022	Rajesh s/o Sh. Molad r/o VPO, Malikpur Khadar District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	40000	BDPO, Partap Nagar

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
129	U.O. No. Sr. Secy/EM/487-DQ/2021 dt. 01.08.2022	Manjeet Kaur w/o Sh. Sanjeev Kumar r/o Village Nandgarh District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	30000	BDPO, Partap Nagar
130	U.O. No. Sr. Secy/EM/491-DQ/2021 dt. 01.08.2022	Deputy Commissioner, Yamuna Nagar. "For construction of street from house of Sh. Suresh Kumar to house of Sh. Randir Fauji in Gurjar Colony, Village Bahadurpur."	495000	BDPO, Partap Nagar
131	U.O. No. Sr. Secy/EM/494-DQ/2021 dt. 01.08.2022	Deputy Commissioner, Yamuna Nagar. "For construction of street from main road to house of Shri Brji Pal in Village Mandouli Ghaggar."	400000	BDPO, Chhachhrauli
132	U.O. No. Sr. Secy/EM/497-DQ/2021 dt. 01.08.2022	Shree Murti Devi Mandir and Shree Durga Bhawan Dharamshala Samiti (Regn.No. 1215) Yamuna Nagar."	1100000	SDO (C) Jagadhri
133	U.O. No. Sr. Secy/EM/501-DQ/2021 dt. 01.08.2022	Yamuna Mandir Sudhaar Samiti (Regn. No.00141) Bahadurpur District Yamuna Nagar. "For construction of Main Gate in Village Bahadurpur."	600000	BDPO, Partap Nagar
134	U.O. No. Sr. Secy/EM/505-DQ/2021 dt. 01.08.2022	Parjapati Sabha (Kumhar), Kapal Mochan (Regn. No.003738) Tehsil Bilaspur District Yamuna Nagar. "For renovation of Parjapati Dharamshala for use of general public."	1100000	SDO (C) Bilaspur
135	U.O. No. Sr. Secy/EM/509-DQ/2021 dt. 01.08.2022	Sahab Singh S/o Sh. Ramji Lal r/o Village Taharpur Kalan District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	21000	BDPO, Chhachhrauli
136	U.O. No. Sr. Secy/EM/513-DQ/2021 dt. 01.08.2022	Maya Devi w/o Sh. Brij Pal r/o VPO, Rampur Khadar District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	20000	BDPO, Partap Nagar
137	U.O. No. Sr. Secy/EM/517-DQ/2021 dt. 01.08.2022	Sunny S/o Sh. Raj Pal r/o Village Nandgarh District Yamuna Nagar. "For Financial Assistance for repair of house being a poor Person."	31000	BDPO, Partap Nagar
138	U.O. No. Sr. Secy/EM/521-DQ/2021 dt. 01.08.2022	Manish Kumar S/o Sh. Gurdas r/o Village Sankhera District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	50000	BDPO, Bilaspur
139	U.O. No. Sr. Secy/EM/525-DQ/2021 dt. 01.08.2022	Salindro Kaur w/o Kala Ram r/o Village Salempur Bangar 2 District Yamuna Nagar. "For Financial assistance for repair of house being a poor person."	25000	BDPO, Chhachhrauli
140	U.O. No. Sr. Secy/EM/529-DQ/2021 dt. 01.08.2022	Shree Aadibadri Rishikulam Vidyapeeth (Regn.No.639) Village Kathgarh PO, Pipliwala District Yamuna Nagar. "For purchase of computers for use of poor students in Vidyapeeth."	250000	BDPO, Bilaspur
141	U.O. No. Sr. Secy/EM/533-DQ/2021 dt. 01.08.2022	Deputy Commissioner, Yamuna Nagar. "For construction of street from Dayalpuri Mandir upto Bada Mandir in village Chhachhrauli."	200000	BDPO, Chhachhrauli
142	U.O. No. Sr. Secy/EM/536-DQ/2021 dt. 01.08.2022	Deputy Commissioner, Yamuna Nagar. "For laying of pipeline from main road to field of Sh. Raghubir Singh in village Dhakwala."	50000	BDPO, Chhachhrauli
143	U.O. No. Sr. Secy/EM/539-DQ/2021 dt. 05.08.2022	Shree Rameshwar Mahadev Mandir Charitable Trust (Regn. No.1102) Tihmon District Yamuna Nagar. "For Construction of Hall near Shiv Mandir for use of general Public in Village Tihmo."	1100000	BDPO, Partap Nagar
144	U.O. No. Sr. Secy/EM/543-DQ/2021 dt. 05.08.2022	Sona Devi w/o Sh. Som Nath r/o Village Lakkarmai Partap pur District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	30000	BDPO, Partap Nagar

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
145	U.O. No. Sr. Secy/EM/547-DQ/2021 dt. 05.08.2022	Sharda Rani w/o Sh. Raja r/o # 171 B, Bhagirath Colony, Jagadhri District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	30000	SDO (C) Jagadhri
146	U.O. No. Sr. Secy/EM/551-DQ/2021 dt. 05.08.2022	Housing Board Welfare Society (Regn.No.01012) Jagadhri District Yamuna Nagar. "For construction of Seating Hut & completion of IPB rasta around in the park No.1, Sector-17, Jagadhri for use of general public"	350000	SDO (C) Jagadhri
147	U.O. No. Sr. Secy/EM/555-DQ/2021 dt. 05.08.2022	Sanatan Dharam Mandir Society (Regn.No.00238) Sector- 18, HUDA Jagadhri District Yamuna Nagar. "For renovation of Bhawan & Completion of Yoga-Hall for use of general Public."	1100000	SDO (C) Jagadhri
148	U.O. No. Sr. Secy/EM/559-DQ/2021 dt. 05.08.2022	Deputy Commissioner, Yamuna Nagar. "For construction of street from Shiv Mandir to the house of Sh. Uday Rana in village Jatehri."	100000	BDPO, Chhachhrauli
149	U.O. No. Sr. Secy/EM/562-DQ/2021 dt. 05.08.2022	Deputy Commissioner, Yamuna Nagar. "For construction of IPB street from house of Sh. Jai Kumar to the Baithak of Sh. Joginder in village Dhakwala."	195000	BDPO, Chhachhrauli
150	U.O. No. Sr. Secy/EM/565-DQ/2021 dt. 05.08.2022	Puran Chand s/o Sh. Hari Nand R/o Village Damoli PO, Ledi District Yamuna Nagar. "For Financial Assistance for reapiir of house being a poor person."	100000	BDPO, Chhachhrauli
151	U.O. No. Sr. Secy/EM/569-DQ/2021 dt. 05.08.2022	Deputy Commissioner, Yamuna Nagar. "For laying of Gatka from village Chuaharpur Mangal Singh to village Kot Mubarakpur."	100000	BDPO, Chhachhrauli
152	U.O. No. Sr. Secy/EM/572-DQ/2021 dt. 05.08.2022	Sar Chhotu Ram Jat Dharamshala Society (Regn.No.01131) Kapal Mochan Tehsil Bilaspur District Yamuna Nagar. "For construction of Rooms in Dharamshala for use of general public."	1500000	SDO (C) Bilaspur
153	U.O. No. Sr. Secy/EM/427-DQ/2021 dt. 14.07.2022	Nisha w/o Shri Avtar Kumar r/o #2022/1, Ward No.28, Ambala City. "For Financial Assistance for repair of house being a poor person."	50000	SDO (C) Ambala
154	U.O. No. Sr. Secy/EM/431-DQ/2021 dt. 25.07.2022	Media Well-Being Asociation (Regn.No.682) Panchkula. "For promotion of Cultural Activities."	250000	SDO (C) Panchkula
155	U.O. No. Sr. Secy/EM/576-DQ/2021 dt. 18.08.2022	Deputy Commissioner, Yamuna Nagar. "For construction of Nala from main road upto Shamshan Ghat (via house of Shri Neena Ram) in village Mandewala."	495000	BDPO, Partap Nagar
156	U.O. No. Sr. Secy/EM/579-DQ/2021 dt. 18.08.2022	Ramesh Chand s/o Sh. Mam Raj r/o Village Gulabgarh PO, Malikpur Khadar District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	31000	BDPO, Partap Nagar
157	U.O. No. Sr. Secy/EM/583-DQ/2021 dt. 18.08.2022	Ram Saran s/o Sh. Mukhtiar Singh r/o Village Jaidhri District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	30000	BDPO, Partap Nagar
158	U.O. No. Sr. Secy/EM/595-DQ/2021 dt. 18.08.2022	Deputy Commissioner, Yamuna Nagar. "For flooring of Tiles in BC Choupal in village Bahadurpur."	200000	BDPO, Partap Nagar
159	U.O. No. Sr. Secy/EM/598-DQ/2021 dt. 18.08.2022	Deputy Commissioner, Yamuna Nagar. "For repair of BC Choupal in GMS, Khanpura for use of general public."	180000	BDPO, Chhachhrauli
160	U.O. No. Sr. Secy/EM/601-DQ/2021 dt. 18.08.2022	Manav Sewa Charitable Trust, Jagadhri (Regn. No. 13589) District Yamuna Nagar. "For purchase of Ambulance for use of general public."	351000	SDO (C) Jagadhri
161	U.O. No. Sr. Secy/EM/605-DQ/2021 dt. 18.08.2022	Yasin r/o Village Rajpur PO, Chauli District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	20000	BDPO, Bilaspur

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
162	U.O. No. Sr. Secy/EM/609-DQ/2021 dt. 18.08.2022	S. D. Public School Jagadhri (Affiliation No. 530075) District Yamuna Nagar. "For promotion of Cultural Activities."	44000	SDO (C) Jagadhri
163	U.O. No. Sr. Secy/EM/613-DQ/2021 dt. 18.08.2022	S. D. Model School, Jagadhri (Affiliation No. 530252) District Yamuna Nagar. "For promotion of Cultural Activities."	21000	SDO (C) Jagadhri
164	U.O. No. Sr. Secy/EM/617-DQ/2021 dt. 23.08.2022	Shaheed Udham Singh Kamboj Charitable Trust (Regn. No. 2139) Radaur District Yamuna Nagar. "For construction Hall in Shaheed Udham Singh Kamboj Dharamshala for use of general Public."	1100000	SDO (C) Radaur
165	U.O. No. Sr. Secy/EM/621-DQ/2021 dt. 23.08.2022	Kashyap Rajput Dharamshala, (Regn. No. 00601) Kapal Mochan Bilaspur District Yamuna Nagar. "For Construction of Kashyap Dharamshala for use of general public."	1100000	SDO (C) Bilaspur
166	U.O. No. Sr. Secy/EM/629-DQ/2021 dt. 23.08.2022	Dharam-Sthan Rakshak Committee (Regn.No.240) Jaroda Gate, Jagadhri District Yamuna Nagar. "For completion of Community Hall for use of general public."	1100000	SDO (C) Jagadhri
167	U.O. No. Sr. Secy/EM/633-DQ/2021 dt. 23.08.2022	Tajbir s/o Sh. Ranjit Singh R/o Village Arjun Majra PO, Lalhari Kalan District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	51000	BDPO, Chhachhrauli
168	U.O. No. Sr. Secy/EM/637-DQ/2021 dt. 23.08.2022	Jogi Samaj Kalyan Sabha (Regn No. 1918) Kapal Mochan Tehsil Bilaspur District Yamuna Nagar. "For completion of Hall for use of general public."	500000	SDO (C) Bilaspur
169	U.O. No. Sr. Secy/EM/641-DQ/2021 dt. 23.08.2022	Deputy Commissioner, Yamuna Nagar. "For renovation of Kashyap Dharamshala in village Malikpur Khadar."	195000	BDPO, Partap Nagar
170	U.O. No. Sr. Secy/EM/644-DQ/2021 dt. 23.08.2022	Deputy Commissioner, Yamuna Nagar. "For construction of street from house of Sh. Babu Ram upto Guga mari in Village Dasaura."	197000	BDPO, Partap Nagar
171	U.O. No. Sr. Secy/EM/651-DQ/2021 dt. 05.09.2022	Rajni Devi w/o Ravi Kumar r/o Village Garhi Banjara, 20,0 District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	20000	SDO (C) Jagadhri
172	U.O. No. Sr. Secy/EM/655-DQ/2021 dt. 05.09.2022	Deputy Commissioner, Yamuna Nagar, "For construction of street from main Gali to house of Sh. Sushil Kumar in Village Jaidhari."	200000	BDPO, Partap Nagar
173	U.O. No. Sr. Secy/EM/658-DQ/2021 dt. 05.09.2022	Deputy Commissioner, Yamuna Nagar, "For establishment 2,0 of street light from Devdhar to Ballewala in Village Ballewala."	200000	BDPO, Partap Nagar
174	U.O. No. Sr. Secy/EM/661-DQ/2021 dt. 05.09.2022	Mobina Rani w/o Sh. Akram Village Jattanwala District 30 Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	30000	BDPO, Chhachhrauli
175	U.O. No. Sr. Secy/EM/665-DQ/2021 dt. 05.09.2022	Sania w/o Sh. Surender Bandhi r/o # Shanti Colony, 31 Jagadhri District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	31000	SDO (C) Jagadhri
176	U.O. No. Sr. Secy/EM/669-DQ/2021 dt. 05.09.2022	Banish Kumar s/o Sh. Mukha Ram r/o VPO, Lakkarmai Partap Pur District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	20000	BDPO, Partap Nagar
177	U.O. No. Sr. Secy/EM/673-DQ/2021 dt. 05.09.2022	Jan Vikas Nirman Foundation Trust (Regn. No. 1150) Khizri District Yamuna Nagar. "For construction of Pal Dharamshala for use of general public."	500000	BDPO, Partap Nagar
178	U.O. No. Sr. Secy/EM/685-DQ/2021 dt. 05.09.2022	Meenakshi w/o Sh. Sanjay r/o # 1136, Devi Bhawan Bazar, Jagadhri District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	31000	SDO (C) Jagadhri

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
179	U.O. No. Sr. Secy/EM/689-DQ/2021 dt. 05.09.2022	Mamta w/o Sh. Pardeep Kumar r/o Village Jaidhri District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	50000	BDPO, Partap Nagar
180	U.O. No. Sr. Secy/EM/693-DQ/2021 dt. 05.09.2022	Naresh Kumar s/o Sh. Gyan Chand r/o Village Karkauli PO, Malikpur Khadar District Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	20000	BDPO, Partap Nagar
181	U.O. No. Sr. Secy/EM/697-DQ/2021 dt. 05.09.2022	Kamla Devi w/o Sh. Jagdish r/o Village Manakpur PO, Udhamgarh District Yamuna Nagar. "For Financial Assistance for repair of house bein a poor person."	20000	BDPO, Chhachhrauli
182	U.O. No. Sr. Secy/EM/701-DQ/2021 dt. 05.09.2022	Sanjay Bansal S/o Inder Sain r/o # C-2/614, Honiayan Gali, Jagadhri District Yamuna Nagar, "For Financial Assistance for treatment of his Son Suffering from Myelodysplastic Syndrome being a poor person."	100000	SDO (C) Jagadhri
183	U.O. No. Sr. Secy/EM/705-DQ/2021 dt. 05.09.2022	The Jagadhri Cooperative House Building Society Ltd. Jagadhri (Regn. No. 42) District Yamuna Nagar. "For installation of Street Lights in Shivpuri Colony for use of general public."	100000	BDPO Jagadhri
184	U.O. No. Sr. Secy/EM/709-DQ/2021 dt. 05.09.2022	Niramla w/o Shekhpal r/o. Village Dakdiwala PO, Tajewala Disrtict Yamuna Nagar. "For Financial Assistance for repair of house being a poor person."	40000	BDPO, Partap Nagar
185	U.O. No. Sr. Secy/EM/713-DQ/2021 dt. 05.09.2022	Deputy Commissioner, Yamuna Nagar, "For repair of street from house of Sh. Aslam to house of Sh. Chetan in Shivpuri Society Jagadhri Ward No.5, Jagadhri."	180000	BDPO Jagadhri
186	U.O. No. Sr. Secy/EM/716-DQ/2021 dt. 05.09.2022	Deputy Commissioner, Yamuna Nagar. "For construction of street from house of Sh. Man Singh to house of Sh. Sethpal in Village Dekdiwala."	100000	BDPO, Partap Nagar
187	U.O. No. Sr. Secy/EM/719-DQ/2021 dt. 05.09.2022	Deputy Commissioner, Yamuna Nagar. "For construction of street from house of Sh. Sahab Singh to house of Sh. Anil Kumar in Village Mandewala."	15000	BDPO, Partap Nagar
188	U.O. No. Sr. Secy/EM/587-DQ/2021 dt. 18.08.2022	Gujar Samaj Kalyan Parishad (Regn. No.424) Chandigarh. "For renovation of Gujar Bhawan for use of general public."	1100000	SDO (C) Panchkula
189	U.O. No. Sr. Secy/EM/677-DQ/2021 dt. 05.09.2022	Lalit Mohan Joshi s/o Dharma Nand Joshi r/o Village Burail Sector-45, Chandigarh. "For Financial Assistance for repair of house being a poor person."	20000	SDO (C) Panchkula
190	U.O. No. Sr. Secy/EM/591-DQ/2021 dt. 18.08.2022	Rajesh Kumar S/o Sh. Pala Ram R/o # 641, Harijan Mohalla, Village Kakot District Kaithal. "For Financial Assistance for repair of house being a poor person."	21000	SDO (C) Kaithal
191	U.O. No. Sr. Secy/EM/625-DQ/2021 dt. 23.08.2022	Swami Shree Nityanand Sewa Trust (Regn.No.2372) Majra Dubaldhan District Jhajjar. "For construction of rooms in Sant Sewa Kutir Ashram for use of general public."	500000	SDO (C) Beri
192	U.O. No. Sr. Secy/EM/681-DQ/2021 dt. 05.09.2022	Sri Vyas Gaudiya Math (Regn.No. 10066) Kurukshetra. "For promotion of Cultural & Sports activities. "	500000	SDO (C) Thanesar
193	U.O. No. Sr. Secy/EM/722-DQ/2021 dt. 05.09.2022	The Baba Daya Dass Co-operative Multi purpose Society Limited, Dhanana-III (Regn. No. 2555) VPO, Dhanana District Bhiwani. "For completion of Balmiki Bhawan for use of general public."	251000	SDO (C) Bhiwani
194	U.O. No. Sr. Secy/EM/799-DQ/2021 dt. 15.09.2022	Manisha D/o Sh. Ajmer r/o VPO Bahu Jamalpur District Rohtak. "For financial assistance for repair of house being a poor person"	250000	SDO (C) Rohtak

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
195	U.O. No. Sr. Secy/EM/726-DQ/2021 dt. 15.09.2022	Saraswati Vidya Mandir Sr. Sec. School(Affiliation No. 19103) Jagadhri District Yamuna Nagar. "For promotion of sports & cultural activities"	1100000	SDO (C) Jagadhri
196	U.O. No. Sr. Secy/EM/730-DQ/2021 dt. 15.09.2022	Deputy Commissioner, Yamuna Nagar. "For construction of Street from Aaina Beauty Parlour to house of Sh.Aman Bajwa near Parshuram Mandir, Usha Colony, Jagadhri."	120000	BDPO, Jagadhri
197	U.O. No. Sr. Secy/EM/733-DQ/2021 dt. 15.09.2022	Mehar Chand S/o Sh. Rikhi Ram r/o Village Leda Khadar PO, Ledi District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	20000	BDPO, Chhachhrauli
198	U.O. No. Sr. Secy/EM/737-DQ/2021 dt. 15.09.2022	Rajinder Kumar S/o Sh.Ram Pal r/o Village Chaneti, Jagadhri District Yamuna Nagar. "For financial assistance for repair of house being a poor person."	20000	SDO (C) Jagadhri
199	U.O. No. Sr. Secy/EM/741-DQ/2021 dt. 15.09.2022	Deputy Commissioner, Yamuna Nagar. "For completion of Harijan Choupal for use of general public in Village Pounti"	500000	BDPO, Bilaspur
200	U.O. No. Sr. Secy/EM/747-DQ/2021 dt. 15.09.2022	Simran D/o Sh. Om Parkash r/o #834 Durga Garden, Jagaadhri District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	20000	SDO (C) Jagadhri
201	U.O. No. Sr. Secy/EM/751-DQ/2021 dt. 15.09.2022	Pala Ram S/o Jyoti Ram r/o Village Mahmaliwala PO, Bakkarwala District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	100000	BDPO, Partap Nagar
202	U.O. No. Sr. Secy/EM/755-DQ/2021 dt. 15.09.2022	Boby Sharma w/o Sh. Shiv Kumar r/o # 915 Khera Bazar, Jagadhri District Yamunanagar. "For financial assistance for repair of house being a poor person"	20000	SDO (C) Jagadhri
203	U.O. No. Sr. Secy/EM/759-DQ/2021 dt. 15.09.2022	Sunita Rani w/o Sh. Shiv Kumar r/o VPO Nalagarh Satsang Vihar, Jagadhri District Yamuna Nagar. "rr financial assistance for repair of house being a poor person"	30000	SDO (C) Jagadhri
204	U.O. No. Sr. Secy/EM/763-DQ/2021 dt. 15.09.2022	Bajinder S/o Sh. Dhani Ram r/o VPO Bakkarwala District Yamuna Nagar. "For financial assistance for t. repair of house being a poor person"	20000	BDPO, Partap Nagar
205	U.O. No. Sr. Secy/EM/767-DQ/2021 dt. 15.09.2022	Shiv Kalyan Trust(Regn No.1059) Jaidhar District Yamuna Nagar. "For construction of Hall for ue of general public"	2100000	BDPO, Partap Nagar
206	U.O. No. Sr. Secy/EM/771-DQ/2021 dt. 15.09.2022	Shivanand Ashram (Regn. 'No.1535) Village Lakkarmai Partap Pur District Yamuna Nagar. "For completion of Hall for use of general public"	500000	BDPO, Partap Nagar
207	U.O. No. Sr. Secy/EM/775-DQ/2021 dt. 15.09.2022	Yamuna Mandir Sudhaar Samiti(Regn. No. 00141) Bahadurpur District Yamuna Nagar. "For construction of Shed & Water Tank in Bahadurpur Stadium"	500000	BDPO, Partap Nagar
208	U.O. No. Sr. Secy/EM/779-DQ/2021 dt. 15.09.2022	Pinki Devi W/o Sh. Ranjeet Singh r/o Village Te Majra, Jagadhri District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	20000	SDO (C) Jagadhri
209	U.O. No. Sr. Secy/EM/783-DQ/2021 dt. 15.09.2022	Deputy Commissioner, Yamuna Nagar. "For completion of street from house of Sh.Satish Kumar to field of Sh.Vishnu Walia in Bahadurpur)" Gurjar Colony.(Village Bahadurpur)"	85000	BDPO, Partap Nagar
210	U.O. No. Sr. Secy/EM/786-DQ/2021 dt. 15.09.2022	Deputy Commissioner, Yamuna Nagar. "For construction of Street from house of Sh. Bacchan Singh to house of Sh. Joginder Singh in village Daulatpur"	150000	BDPO, Chhachhrauli

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
211	U.O. No. Sr. Secy/EM/789-DQ/2021 dt. 15.09.2022	Deputy Commissioner, Yamuna Nagar. "For construction of street from house of Sh. Nizam upto Maszid in Village Bahlolpur"	100000	BDPO, Partap Nagar
212	U.O. No. Sr. Secy/EM/792-DQ/2021 dt. 15.09.2022	Deputy Commissioner, Yamuna Nagar. "For construction of street from house of Sh. Shahid upto Maszid in Village Bahlolpur"	60000	BDPO, Partap Nagar
213	U.O. No. Sr. Secy/EM/795-DQ/2021 dt. 15.09.2022	Trilochan Singh S/o Sh.Mahender Singh r/o #2257, Vishvakarma Colony, Jagadhri District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	21000	SDO (C) Jagadhri
214	U.O. No. Sr. Secy/EM/803-DQ/2021 dt. 27.09.2022	Deputy Commissioner, Yamuna Nagar,For construction of street from house of Sh.Amit to the house of Sh.Ajay in Village Kishanpura"	130000	BDPO, Partap Nagar
215	U.O. No. Sr. Secy/EM/806-DQ/2021 dt. 27.09.2022	Deputy Commissioner, Yamuna Nagar. "For contruction of street from house of Sh.Mahesh to the house of Sh. Neeraj in Village Kishanpura"	110000	BDPO, Partap Nagar
216	U.O. No. Sr. Secy/EM/809-DQ/2021 dt. 27.09.2022	Akhil Sharma Phelwan Akhara(Regn. No. 00603) VPO Ajijpur, District Yamuna Nagar. "For promotion of sports activity"	100000	BDPO, Bilaspur
217	U.O. No. Sr. Secy/EM/813-DQ/2021 dt. 27.09.2022	Mukesh Devi w/o Sh. Bittu r/o VPO Kalesar District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	31000	BDPO, Partap Nagar
218	U.O. No. Sr. Secy/EM/817-DQ/2021 dt. 27.09.2022	Vineet Mittal S/o Sh.Kamal Parshad r/o #1061, Teliyan Gali Jagadhri District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	50000	SDO (C) Jagadhri
219	U.O. No. Sr. Secy/EM/821-DQ/2021 dt. 27.09.2022	Manju Sharma W/o Sh. Rameshwar Sharma r/o VPO Bhud Kalan District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	30000	BDPO, Partap Nagar
220	U.O. No. Sr. Secy/EM/825-DQ/2021 dt. 27.09.2022	Parveena W/o Sh.Sunil Kumar R/o Village Brahman Majra, PO Khadri District Yamuna Nagar." For financial assistance for repair of house being a poor person"	200000	BDPO, Chhachhrauli
221	U.O. No. Sr. Secy/EM/829-DQ/2021 dt. 27.09.2022	Sanjay Kumar S/o Sh.Ram Parsad R/o Village Brahman Majra, PO Khadri District Yamuna Nagar. " For financial assistance for repair of house being a poor person"	21000	BDPO, Chhachhrauli
222	U.O. No. Sr. Secy/EM/833-DQ/2021 dt. 27.09.2022	Deputy Commissioner, Yamuna Nagar. "For laying gatka on the way to Udhamgarh ki Tappria up to the godown of Johar fire works on Chhachhrauli road"	160000	BDPO Jagadhri
223	U.O. No. Sr. Secy/EM/836-DQ/2021 dt. 22.11.2022	Shanti Foundation Public and Charitable Trust (Regn. No. 5737) Jagadhri District Yamuna Nagar. "For promotion of Cultural activities"	50000	SDO (C) Jagadhri
224	U.O. No. Sr. Secy/EM/847-DQ/2021 dt. 22.11.2022	Shree Radha Krishan Mandir Kusht Ashram (Regn. No. EM/ 0127) Sector-17, HUDA, Jagadhri Road District Yamuna 22- Nagar. "For construction of Rooms in Kusht Ashram for use of general public"	250000	SDO (C) Jagadhri
225	U.O. No. Sr. Secy/EM/903-DQ/2021 dt. 22.11.2022	Aarohan Welfare Society (Regn. No. 00045) # 132, Professor Colony, Yamuna Nagar. "For promotion of Cultural Activities"	250000	SDO (C) Jagadhri
226	U.O. No. Sr. Secy/EM/840-DQ/2021 dt. 22.11.2022	Deputy Commissioner, Yamuna Nagar. "For construction of street from main Gali to house of Sardar Roop Singh in village Mukarabpur Post Office Kot Kalsia District Yamuna Nagar"	60000	BDPO, Chhachhrauli
227	U.O. No. Sr. Secy/EM/855-DQ/2021 dt. 22.11.2022	Babita Sharma w/o Sh. Shiv Kumar r/o Village Salempur Khadar District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	30000	BDPO, Chhachhrauli

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
228	U.O. No. Sr. Secy/EM/867-DQ/2021 dt. 22.11.2022	Dara Singh S/o Sh. Surmukh Singh r/o Village Sherpur District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	20000	BDPO, Chhachhrauli
229	U.O. No. Sr. Secy/EM/871-DQ/2021 dt. 22.11.2022	Krishan Lal S/o Sh. Shankar Lal r/o 1/1275, Harijan Basti, Chhachhrauli District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	21000	BDPO, Chhachhrauli
230	U.O. No. Sr. Secy/EM//887-DQ/2021 dt. 22.11.2022	Shree Guru Ravidas Mandir Trust (Regn. No. 1355) Baloli District Yamuna Nagar. "For construction of Hall for use of general public"	500000	BDPO, Chhachhrauli
231	U.O. No. Sr. Secy/EM/911-DQ/2021 dt. 22.11.2022	Dabo Devi w/o Sh. Rameshwer r/o Village Tihand District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	21000	BDPO, Chhachhrauli
232	U.O. No. Sr. Secy/EM/915-DQ/2021 dt. 22.11.2022	Deputy Commissioner, Yamuna Nagar. "For construction of Hall in Maharishi Kashyap Mandir Parisar in Village Manakpur-229"	100000	BDPO, Chhachhrauli
233	U.O. No. Sr. Secy/EM/895-DQ/2021 dt. 22.11.2022	Jaspal S/o Shri Mehar Chand R/o Village Jatehri PO Salempur Bangar District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	20000	BDPO, Chhachhrauli
234	U.O. No. Sr. Secy/EM/843-DQ/2021 dt. 22.11.2022	Sudesh Rani w/o Sh. Manga Ram r/o VPO, Malikpurn Khadar District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	20000	BDPO, Partap Nagar
235	U.O. No. Sr. Secy/EM/851-DQ/2021 dt. 22.11.2022	Pardeep Kumar S/o Sh. Balbir Singh r/o Village Bhilpura, PO, Pipli Majra District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	30000	BDPO, Partap Nagar
236	U.O. No. Sr. Secy/EM/863-DQ/2021 dt. 22.11.2022	Suraj Bhan S/o Sh. Malji Ram R/o Village, Bahadurpur PO, Partap Nagar District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	20000	BDPO, Partap Nagar
237	U.O. No. Sr. Secy/EM/879-DQ/2021 dt. 22.11.2022	Pratima w/o Sh. Pardeep R/o VPO, Raggar Majra District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	21000	BDPO, Partap Nagar
238	U.O. No. Sr. Secy/EM/899-DQ/2021 dt. 22.11.2022	Mam Chand S/o Sh. Biru Ram r/o Village Shekho Majra PO, Jaidhari District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	20000	BDPO, Partap Nagar
239	U.O. No. Sr. Secy/EM/907-DQ/2021 dt. 22.11.2022	Isran s/o Sh. Hanif r/o VPO, Khillon Wala PO, Muzafat Kalan District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	20000	BDPO, Partap Nagar
240	U.O. No. Sr. Secy/EM/895-DQ/2021 dt. 22.11.2022	Ishika D/o Sh. Rohit Kumar r/o VPO Malikpur Bangar District Yamuna Nagar. "For promotion of Sports Activities"	100000	BDPO, Bilaspur
241	U.O. No. Sr. Secy/EM/875-DQ/2021 dt. 22.11.2022	Kamini Joshi D/o Sh. Kiran Joshi R/o # 80, Sector -45, Shampur, Gurugram. "For financial assistance for repair of house being a poor person"	250000	SDO (C) South Gurugram
242	U.O. No. Sr. Secy/EM/883-DQ/2021 dt. 22.11.2022	Dushyant S/o Harish Chand, VPO Asaotl, District Palwal. "For financial assistance for Higher Education being a poor person"	40000	BDPO, Palwal
243	U.O. No. Sr. Secy/EM/918-DQ/2021 dt. 08.12.2022	Deputy Commissioner, Yamuna Nagar. "For construction of street from main road to Baithak of Sh. Shiv Kumar in Village Khadri"	170000	BDPO, Chhachhrauli
244	U.O. No. Sr. Secy/EM/957-DQ/2021 dt. 08.12.2022	Darshan Lal s/o Sh. Banarshi Dass r/o Village Salempur Khadar District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	21000	BDPO, Chhachhrauli

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
245	U.O. No. Sr. Secy/EM/921-DQ/2021 dt. 08.12.2022	Nrityangan Kala Kender Society (Regn. No. 00689) Sector-17, Jagadhri, District Yamuna Nagar. "For promotion of cultural activities"	100000	SDO (C) Jagadhri
246	U.O. No. Sr. Secy/EM/941-DQ/2021 dt. 08.12.2022	Paryas Sewa Sangthan (Regn. No. 1266) Jagadhri District Yamuna Nagar. "For promotion of Cultural activities"	200000	SDO (C) Jagadhri
247	U.O. No. Sr. Secy/EM/949-DQ/2021 dt. 08.12.2022	Kavita d/o Sh. Vijay Kumar r/o # 802, Radha Sahib Street, Jagadhri District Yamuna Nagar. "For financial assistance for repair of house being a poor person"	20000	SDO (C) Jagadhri
248	U.O. No. Sr. Secy/EM/961-DQ/2021 dt. 08.12.2022	Sain Shakti Samaj Samiti Yamuna Nagar (Regn. No. 00687) #263, Adarsh Nagar Camp, Yamuna Nagar. "For construction of Sain Dharamshala for use of general public"	600000	SDO (C) Jagadhri
249	U.O. No. Sr. Secy/EM/981-DQ/2021 dt. 08.12.2022	Deputy Commissioner, Yamuna Nagar. "For completion of Street from house of Shri Brij Mohan to house of Shri Surender in Saraswati Colony, Jagadhri District Yamuna Nagar"	180000	SDO (C) Jagadhri
250	U.O. No. Sr. Secy/EM/973-DQ/2021 dt. 08.12.2022	Jai Shree Gauri Shankar Amarnath Sewa Mandal (Regn. No. 00031) Jagadhri District Yamuna Nagar. "For completion of community centre for use of general public"	500000	SDO (C) Jagadhri
251	U.O. No. Sr. Secy/EM/929-DQ/2021 dt. 08.12.2022	Rakesh Kumar s/o Sh. Nakli Ram r/o VPO, Devdhar District Yamuna Nagar. "for financial assistance for repair of house being a poor person"	21000	BDPO, Partap Nagar
252	U.O. No. Sr. Secy/EM/945-DQ/2021 dt. 08.12.2022	Shri Luxmi Narayan Mandir Society (Regn. No. 00122) Village Malikpur Khadar District Yamuna Nagar. "For whitewash of Dharamshala for use of general public"	50000	BDPO, Partap Nagar
253	U.O. No. Sr. Secy/EM/965-DQ/2021 dt. 08.12.2022	Sanatan Hindu Sain Samaj, Partap Nagar (Regn. No. 00714) District Yamuna Nagar. "For completion of Dharamshala for use of general public"	200000	BDPO, Partap Nagar
254	U.O. No. Sr. Secy/EM/977-DQ/2021 dt. 08.12.2022	Dikshant Kashyap S/o Sh. Som Pal r/o Village Nandgarh District Yamuna Nagar. "for financial assistance for repair of house being a poor person"	50000	BDPO, Partap Nagar
255	U.O. No. Sr. Secy/EM/969-DQ/2021 dt. 08.12.2022	Baba Shaheb Bhimrov Ambedkar Samaj Sewa Sanstha (Regn. No. 317) village Kanipla PO, Sarawan District Yamuna Nagar. "For promotion of Cultural Activities"	51000	BDPO, Sadhaura
256	U.O. No. Sr. Secy/EM/937-DQ/2021 dt. 08.12.2022	Gita Niketan Awasiya Vidyalya, Kurukshetra (Affiliation No. 530022). "For promotion of Cultural activities"	1100000	SDO (C) Thanesar
257	U.O. No. Sr. Secy/EM/933-DQ/2021 dt. 08.12.2022	Shuruat Samiti (Regn. No. 01433) Karnal. "For promotion of Cultural activities"	51000	SDO (C) Karnal
258	U.O. No. Sr. Secy/EM/953-DQ/2021 dt. 08.12.2022	Deepanshi D/o Sh.Pawan Kumar r/o VPO, Managali Aklan District Hisar. "For financial assistance for higher education being a poor person"	31000	BDPO Hisar-I
259	U.O. No. Sr. Secy/EM/925-DQ/2021 dt. 08.12.2022	Shri Gaur Parishad (Regn. No. 0351)Nangal Chaudhary District Mahendergarh. "For completion of Gaur Bhawan for use of general public"	500000	SDO (C) Nangal Chaudhary

Allocation of D.Q. sanctioned by Sh. Dushyant Chautala, Dy. Chief Miniter For the Year 2022-23				
Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
1	U.O. No. PS to Dy.CM/2020/01 dt 27.04.2022	Shree Gaushala Farukhnagar, Jhajjar road, Farukhnagar, District Gurugram. Regd. No. 01298 . For Construction of Shed and ground	1500000	SDO(C) Pataudi
2	U.O. No. PS to Dy.CM/2020/13 dt 27.04.2022	Freedom Fighter Major Jugtiram Memorial Trust Village Ranila District Charkhi Dadri (Regd. No. 1898) <u>Regd. No. 1898 For promote Cultural Activities</u>	500000	SDO(C) Charkhi Dadri
3	U.O. No. PS to Dy.CM/2020/05 dt 27.04.2022	Bar Association Ganaur,Ganaur Court District Sonipat (Regd.) For Hi-Tech Library	1000000	SDO(C) Ganaur
4	U.O. No. PS to Dy.CM/2020/09 dt 27.04.2022	Gram Panchayat Village Chelawas District Mahendergarh (Regd. No. M/Garh/207).For Library	100000	SDO(C) Kanina
5	U.O. No. PS to Dy.CM/2020/69 dt 27.04.2022	Swarankar Sangh, Mahendergarh Bhagwan Dass Complex, Mahendergarh (Regd. No. 0S219) Construction of sony Dharamshala	3100000	SDO(C) Mahendergarh
6	U.O. No. PS to Dy.CM/2020/17 dt 27.04.2022	Dada Khera Welfare Trust, Village Bhojraj, District Hisar (Regd. No. 18370). For Purchase of Sports items	3500000	SDO(C) Hisar
7	U.O. No. PS to Dy.CM/2020/21 dt 27.04.2022	Gram Panchayat Village Risaliakhera District Sirsa. For Library	500000	SDO(C) Dabwali
8	U.O. No. PS to Dy.CM/2020/25 dt 27.04.2022	Baba Bharu Nath Library, Village Bushan District Bhiwani Regd. No. HR/13/02926) For Library	250000	SDO(C) Tosham
9	U.O. No. PS to Dy.CM/2020/37 dt 27.04.2022	Gram Panchayat Village Singhani District Bhiwani For Library and purchase of Sports items for general public use	800000	SDO(C) Ioharu
10	U.O. No. PS to Dy.CM/2020/29 dt 27.04.2022	Baba Mundi Wala Kabaddi Khel Samiti, Village Girawar District Rohtak (Regd. No. HR/RTK/2015/01051) <u>Purchase of Mat for Wrestling</u>	250000	SDO(C) meham
11	U.O. No. PS to Dy.CM/2020/33 dt 27.04.2022	Gram Panchayat Village Israna District Panipat . For Model Library at Dr. Bhimrao ambedkar bhawan general public use	2100000	SDO(C) Panipat
12	U.O. No. PS to Dy.CM/2020/65 dt 27.04.2022	Gram Panchayat Village Dhatrath District Jind. For Library for general public use"	500000	SDO(C) Safidon
13	U.O. No. PS to Dy.CM/2020/73 dt 29.04.2022	Gram Panchyat Village Kalwa District Jind For Library and purchase of gym items for general public use	500000	SDO(C) Safidon
14	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Mangalpur District Jind For Digital Library for general public use	500000	SDO(C) Uchana
15	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Uchanakhurd District Jind For Digital Library for general public use	500000	SDO(C) Uchana
16	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Kakrod District Jind For Digital Library for general public use	500000	SDO(C) Uchana
17	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Budain District Jind For Digital Library for general public use	500000	SDO(C) Uchana
18	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Uchana Kalan District Jind For Digital Library for general public use	500000	SDO(C) Uchana
19	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Baroda District Jind For Digital Library for general public use	500000	SDO(C) Uchana
20	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Khatkar District Jind For Digital Library for general public use	500000	SDO(C) Uchana
21	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Ghoghrian District Jind For Digital Library for general public use	500000	SDO(C) Uchana

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
22	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Badhana District Jind For Digital Library for general public use	500000	SDO(C) Uchana
23	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Lodhar District Jind For Digital Library for general public use	500000	SDO(C) Uchana
24	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Ghasokalan District Jind For Digital Library for general public use	500000	SDO(C) Uchana
25	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat jheel District Jind For Digital Library for general public use	500000	SDO(C) Uchana
26	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Mandikalan District Jind For Digital Library for general public use	500000	SDO(C) Uchana
27	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Chattar District Jind For Digital Library for general public use	500000	SDO(C) Uchana
28	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Thua District Jind For Digital Library for general public use	500000	SDO(C) Uchana
29	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Pegan District Jind For Digital Library for general public use	500000	SDO(C) Uchana
30	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Alewa District Jind For Digital Library for general public use	500000	SDO(C) Uchana
31	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Naguran District Jind For Digital Library for general public use	500000	SDO(C) Uchana
32	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Shamdo District Jind For Digital Library for general public use	500000	SDO(C) Uchana
33	U.O. No. PS to Dy.CM/2020/41 dt 27.04.2022	Gram Panchyat Dahola District Jind For Digital Library for general public use	500000	SDO(C) Uchana
34	U.O. No. PS to Dy.CM/2020/77 dt 20.05.2022	Shaheed Pavitra Kumar Yuva Mandal Village Kgeri Roj, District Hisar (Regd. No. 666). Purchase of Gym items for general public use	200000	SDO(C) Narnaund
35	U.O. No. PS to Dy.CM/2020/81 dt 20.05.2022	Gram Panchayat Village Malpura District Rewari. Purchase of Gym items for general public use	500000	SDO(C) Rewari
36	U.O. No. PS to Dy.CM/2020/85 dt 20.05.2022	Bhagwan Parshu Ram Sewa Samiti Village Pillukhera mandi, District Jind (Regd. No. 00982). Completion of Brahman Dharamshala	3100000	SDO(C) Safidon
37	U.O. No. PS to Dy.CM/2020/89 dt 20.05.2022	Gram Panchayat Village Gurukul khera District Jind. Purchase of Solar System	5000000	SDO(C) Jind
38	U.O. No. PS to Dy.CM/2020/97 dt 20.05.2022	Gram Panchyat jheel District Jind For purchase of Gym items for general public use	200000	SDO(C) Uchana
39	U.O. No. PS to Dy.CM/2020/93 dt 20.05.2022	Gram Panchyat Kiloi Khas District Rohtak For purchase of Gym items for general public use	200000	SDO© Rohtak
40	U.O. No. PS to Dy.CM/2020/105 dt 23.06.2022	Sant Kabir Shiksha Samiti Dhanak Samaj HaryanaRajgarh Road Hisar (Regd. No. 2492) Distt. Hisar. For Completion/Construction of rooms	3900000	SDO(C) Hisar
41	U.O. No. PS to Dy.CM/2020/105 dt 23.06.2022	Rajesh Pilot Gujjar Bhawan Trust Sector-61, Gurugram (Certificate No. G0292022C1371), Distt. Gurugram For Digital Library	2100000	SDO(C) Badshahpur
42	U.O. No. PS to Dy.CM/2020/109 dt 22.07.2022	Kesho Ram Narati Devi Lions Eye Hospital Society Shahbad (M), District Kurukshetra. Purchase of medical equipment's for general public use	250000	SDO(C) Thanesar
43	U.O. No. PS to Dy.CM/2020/113 dt 22.07.2022	Shri Guru Ravidass Mandir and Dharamshala Committee(Regd. No. 01067) VPO Rattangarh District Kurukshetra For completion of Dharamshala for general public use	400000	SDO(C) Shahbad

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
44	U.O. No. PS to Dy.CM/2020/117 dt 22.07.2022	Well Being Welfare Educational Society, Aggarsain Chowk Kurukshetra(Regd. No. 2017-01510) For Welfare of persons with disability	150000	SDO(C) Thanesar
45	U.O. No. PS to Dy.CM/2020/121 dt 20.08.2022	Dr. Bhim Rao Ambedkar Yuva Sangthan Nissing Karnal (Regd. No. 07673). Completion/construction of community Hall for general public use	2100000	SDO(C) Karnal
46	U.O. No. PS to Dy.CM/2020/125 dt 22.07.2022	Shri Arora Sabha Narnaul (Regd. No. 510/90-91) New (00S-13).For digital/model library for general public use	1100000	SDO(C) Narnaul
47	U.O. No. PS to Dy.CM/2020/133 dt 04.08.2022	Superintendent Engineer, Irrigation Department Hisar District Hisar For purchase of pipes to drain & clean the lodging rainy water in Narnaund Areas)	3000000	SDO(C) Narnaund
48	U.O. No. PS to Dy.CM/2020/129 dt 09.08.2022	Shri Vaish Aggarwal Samaj, Chawla Colony ballabgarh District Faridabad (Regd. No. 03105) For digital library for general public use	1100000	SDO(C) ballabgarh
49	U.O. No. PS to Dy.CM/2020/137 dt 09.08.2022	Shri Gaushala Baba Fullu Sadh, Uchana Khurd District Jind (Regd. No. 275). Purchase of Solar light for use of Shri Gaushala baba Fullu Sadh	2500000	SDO(C) Uchana
50	U.O. No. PS to Dy.CM/2020/141 dt 09.08.2022	Gram Panchyat Village Thaska Miranji District Kurukshetra For Digital Library for general public use	500000	SDO(C) Pehowa
51	U.O. No. PS to Dy.CM/2020/145 dt 09.08.2022	Gram Panchyat Village Tejia khera District Sirsa. For purchase of gym items for general public use	200000	SDO(C) Sirsa
52	U.O. No. PS to Dy.CM/2020/149 dt 09.08.2022	Superintendent Engineer, Dakshin Haryana Bijli Vitran Nigam, Sirsa. For electricity connection of Village Assa Khera Danis to the house of (1) Vinod Kumar S/o Manpal (2) Manpal S/o Sheakara (3) Sita Ram S/o Om Parkash	200000	SDO(C) Dabwali
53	U.O. No. PS to Dy.CM/2020/153 dt 10.08.2022	Distt. Bar Association Charkhi Dadri (Regd.),For Hi-Tech Library	1500000	SDO(C) Charkhi Dadri
54	U.O. No. PS to Dy.CM/2020/157 dt 20.08.2022	Panchnand Sewa Trust (Regd.) Fatehabad For digital library with infrastructure for general public use	2550000	SDO(C) Fatehabad
55	U.O. No. PS to Dy.CM/2020/161 dt 20.08.2022	Gram Panchayat Village Matindu District Sonipat. Purchase of Gym items & Mat for Wrestling	1100000	SDO(C) Kharkhoda
56	U.O. No. PS to Dy.CM/2020/165 dt 20.08.2022	Lala Kallumal Dharamshala Kharkhoda District Sonapat. Completion of Dharamshala for general public use	1500000	SDO(C) Kharkhoda
57	U.O. No. PS to Dy.CM/2020/169 dt 20.08.2022	Baba Bholadas Akhara Samiti, Kharkhoda District Sonapat (Regd. No. 02912) . Purchase of gym equipments for general public use	200000	SDO(C) Kharkhoda
58	U.O. No. PS to Dy.CM/2020/173 dt 20.08.2022	Deputy Commissioner Sirsa. For construction of shed in Gurudwara Pahli Patsahi Gurunanak Dev Ji for general public use	500000	SDO(C) Rania
59	U.O. No. PS to Dy.CM/2020/177 dt 20.08.2022	Deputy Commissioner Sirsa For construction of shed in Gurudwara Singh Sabha for general public use	500000	SDO(C) Rania
60	U.O. No. PS to Dy.CM/2020/181 dt 20.08.2022	Saraswati Senior Secondary School, Sukhdasspur road, Saraswati Nagar, Yamuna Nagar, (Affiliation No. 531597) For digital library	1000000	SDO(C) Yamuna Nagar
61	U.O. No. PS to Dy.CM/2020/185 dt 20.08.2022	Deputy Commissioner Jhajjar To facilitate all students participating on the occasion of Independence Day	500000	SDO(C) Bahadurgarh
62	U.O. No. PS to Dy.CM/2020/189 dt 27.08.2022	Gram Panchyat Dalawas District Charkhi Dadri For Digital Library	200000	SDO(C) Badhra
63	U.O. No. PS to Dy.CM/2020/193 dt 27.08.2022	Shri Sidhi Baba Manstnath Gaushala, Kapuri Ki Pahadi, Charkhi Dadri Regd. No. HR013/2015/01131. Purchase of fodder	500000	SDO(C) Charkhi Dadri
64	U.O. No. PS to Dy.CM/2020/197 dt 27.08.2022	Gram Panchyat Fafdana District Karnal For purchase of Gym items for general public use	200000	SDO(C) Assandh

Sr. No	Authority No.	Place and Purpose	Amount Rs.	Executing Agency
1	2	3	4	5
65	U.O. No. PS to Dy.CM/2020/201 dt 27.08.2022	Dada Bhaiya Sewa Samiti Barhana VPO Barhana District Jhajjar (Regd. No. HR-015/2019/00518) Purchase of gym items for general public use	200000	SDO(C) Beri
66	U.O. No. PS to Dy.CM/2020/205 dt 08.09.2022	Guru Ravidass Jan Kalyan Samiti Village Jadola, Dsitric Kaithal(Regd. No. 01354) Construction of Ambedkar Bhawan and library for general public use	2100000	SDO(C) Dhand
67	U.O. No. PS to Dy.CM/2020/209 dt 08.09.2022	Shaheed Bhagat Singh Sports Society, Safidon District Jind (Regd. No. 00740) Purchase of gym equipments for general public use	500000	SDO(C) Safidon
68	U.O. No. PS to Dy.CM/2020/213 dt 08.09.2022	Gram Panchayat Village Pahalwa District Jind . For Hi-Tech library with Infrastructure	5000000	SDO(C) Uchana
69	U.O. No. PS to Dy.CM/2020/217 dt 08.09.2022	Gram Panchayat Village Amargarh District Jind. Purchase of gym equipments for general public use	200000	SDO(C) Narwana
70	U.O. No. PS to Dy.CM/2020/221 dt 08.09.2022	Gram Panchayat Village Keshpura District Sirsa. Purchase of gym equipments for general public use	200000	SDO(C) Ellenabad
71	U.O. No. PS to Dy.CM/2020/229 dt 08.09.2022	Gram Panchayat Village Dhingtania District Sirsa. Digital Library for general public use	500000	SDO(C) Sirsa
72	U.O. No. PS to Dy.CM/2020/233 dt 08.09.2022	Gram Panchayat Village Dhingtania District Sirsa. Purchase of gym equipments for general public use	200000	SDO(C) Sirsa
73	U.O. No. PS to Dy.CM/2020/225 dt 08.09.2022	Khel and Sudhar Samiti Village Sutania District Paniapt (Regd. No. 01430) Purchase of mat for wrestling for general public use	400000	SDO(C) Panipat
74	U.O. No. PS to Dy.CM/2020/225 dt 01.10.2022	Gram Panchayat Village Kurangwali District Sirsa. Purchase of gym equipments for general public use	200000	SDO(C) Kalanwali